

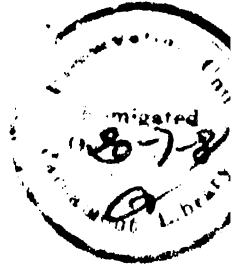
INDEX  
TO  
LOK SABHA DEBATES

FOURTH SERIES

VOLUMES XXXVI TO XLI

TENTH SESSION OF FOURTH LOK SABHA

*February 20 to May 20, 1970*  
*Phalguna 1 to Vaisakha 30, 1892 (Saka)*



LOK SABHA SECRETARIAT  
NEW DELHI  
Price : Rs. 5.00

INDEX  
TO  
LOK SABHA DEBATES

FOURTH SERIES

VOLUMES XXXVI TO XLI

TENTH SESSION OF FOURTH LOK SABHA

*February 20 to May 20, 1970*  
*Phalguna 1 to Vaisakha 30, 1892 (Saka)*



LOK SABHA SECRETARIAT  
NEW DELHI



CONTENTS

	<b>Page</b>
1. How to use the Index . . . . .	ii-iii
2. Part I—Subject Index . . . . .	1-478
3. Part II—Name Index . . . . .	479-1032

## HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject and Name Index separated and printed in the following order: Part I-Subject Index : Part II-Name Index. At the end of every entry, Volume Number of the Debates is given in Roman numerals in parenthesis and then date of the Debate followed by column number or numbers, as the case may be [Printed as (XL—4-5-1970) 46-47]

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word *Debates* in italics.

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings i.e. "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)", "CORPORATION(S)", etc.

Information pertaining to Railways has been indexed under the various main Headings commencing with the word Railways, e.g. "RAILWAY LINES", "RAILWAY TRAIN(S)", etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main Heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M. . . . .	Adjournment Motion.
B.O.H. . . . .	Business of the House.
C.A. . . . .	Calling Attention to Matter of Urgent Public Importance.
Consid. . . . .	Consideration stage of a Bill.
Consid. Cl. . . . .	Consideration of the Clauses of a Bill.
D.G. . . . .	Demands for Grants.
D.E.G. . . . .	Demands for Excess Grants.
D.E.G. (R) . . . . .	Demands for Excess Grants (Railways).
D.S.G. . . . .	Demands for Supplementary Grants
D.S.G. (R) . . . . .	Demands for Supplementary Grants (Railways).
Dis. . . . .	Discussion.
H.A.H. Dis. . . . .	Half-an-Hour Discussion.
Int. . . . .	Introduction stage of a Bill.
L. S. . . . .	Lok Sabha.
M. . . . .	Motion.
Q. P. . . . .	Question of Privilege.
Pet. . . . .	Petitions.
R. S. . . . .	Rajya Sabha.

(iii)

Res. . . . .	Resolution.
St. . . . .	Statement.
Deptt. of Atomic Energy . . . . .	Department of Atomic Energy.
Deptt. of Comm. . . . .	Department of Communications.
Deptt. of Parliamentary Affairs . . . . .	Department of Parliamentary Affairs
Deptt. of Social Welfare . . . . .	Department of Social Welfare.
Min. Commerce. . . . .	Ministry of Commerce.
Min. Ed. . . . .	Ministry of Education.
Min. Def. . . . .	Ministry of Defence.
Min. Ex. Affairs . . . . .	Ministry of External Affairs.
Min. Finance . . . . .	Ministry of Finance.
Min. Food and Agri. . . . .	Ministry of Food, Agriculture, Community Deve- lopment and Co-operation.
Min. Foreign Trade . . . . .	Ministry of Foreign Trade.
Min. H.A.. . . . .	Ministry of Home Affairs.
Min. Ind. Dev., Int. Trade & Comp. Affairs.	Ministry of Industrial Development, Internal Trade and Company Affairs.
Min. I and B. . . . .	Ministry of Information and Broadcasting.
Min. Iron and Steel . . . . .	Ministry of Iron and Steel. . . . .
Min. Irr. and Power . . . . .	Ministry of Irrigation and Power.
Min. Lab., Emp. Rehab. . . . .	Ministry of Labour, Employment and Rehabilitation.
Min. Law . . . . .	Ministry of Law.
Min. Pet. and Chem & Mines and Metals.	Ministry of Petroleum and Chemicals & Mines and Metals.
Min. Shipping & Trans. . . . .	Ministry of Shipping and Transport.
Min. W & H. . . . .	Ministry of Works and Housing.

# INDEX TO LOK SABHA DEBATES (FOURTH SERIES) VOLUMES XXXVI TO XLI

## TENTH SESSION OF FOURTH LOK SABHA

*February 20 to May 20, 1970*

*Phalguna 1 to Vaisakha 30, 1892 (Saka)*

### PART I—SUBJECT INDEX

#### A

#### A. H. WHEELER & CO :

Amount of commission paid by M/s A.H. Wheeler and Co., (XXXVIII—31-3-70), 38.

Contract to M/s A. H. Wheeler & Co. for book-stalls at Railway Stations. (XXXVIII—24-3-70), 78-79.

Facilities to employees of M/s A. H. Wheeler and Co., Allahabad (XXXVIII—24-3-70), 84-85.

#### AVRO—748 :

Production of AVRO 748 (XXXVII—18-3-70), 94.

#### ABDUL GHAFFAR KHAN :

Amount presented to Khan Abdul Ghaffar Khan. (XL—27-4-70), 144-45.

#### ABDULLAH, SHEIKH :

P. M.'s meeting with Sheikh Mohd. Abdullah. (XXXVII—18-3-70), 88.

Permission sought by Sheikh Abdullah for inviting representatives of Pak. occupied Kashmir to all-party convention. (XXXVII—13-3-70), 195.

Sheikh Abdullah's meeting with Pakistan High Commissioner in India. (XXXVII—11-3-70), 125.

Sheikh Mohd. Abdullah's letter to Pak President to permit persons to attend J & K people's convention (XLI—15-5-70), 85-87.

#### ABORTIONS:

Cases of Abortions in States. (XXXIX—20-4-70), 70-71.

Death due to unsuccessful abortion at A. I. I. M. S., New Delhi (XL—27-4-70), 43-44.

#### ACCIDENT(S) :

Accident of two tram cars near Calcutta race course in Nidderpore (XL—24-4-70), 117.

Deaths and injuries to workers due to accidents in industries (XLI—7-5-70), 123.

Increase in accidents on shop floors and mines and safety consciousness among workers (XXXIX—16-4-70), 118.

Road accidents (XL—24-4-70), 167.

Road accidents in Chandigarh (XL—24-4-70), 136.

Road accidents in Delhi and New Delhi, during March, 1970 (XL—24-4-70), 99.

Enquiry into fatal accident of two Americans travelling by Bhusawal—Allahabad passenger train. (XXXVIII—31-3-70), 113.

Fatal accidents in Delhi. (XXXVII—13-3-70), 68-69.

Workers killed in mine accident, Bhillwara district, Rajasthan (XLI—7-5-70), 77-78.

**ACCOUNTANT GENERAL CENTRAL REVENUES, NEW DELHI :**

Persons sent on deputation from A.G.C.R. New Delhi (XLI—11-5-70), 206-07.

**ACCOUNTS DEPARTMENT :**

Stay of officers of accounts department in Calcutta Area (XLI—5-5-70), 101-02.

**ACT(S) :**

Alternative to Preventive Detention Act in West Bengal (XL—24-4-70), 43.

Amendment of Indian Boilers Act. (XLI—12-5-70), 193-94.

Amendment of representation of the people Act regarding six-year Disqualification of a candidate. (XXXVIII—31-3-70), 38.

Amendment to Delhi University Act. (XLI—8-5-70), 37.

Amendment to the representation of the People Act. (XLI—5-5-70), 1-5.

Amendment to Representation of the People Act regarding Disqualification of a Minister from Candidature at election. (XXXVII—10-3-70), 54.

Appointment of Commission under Monopolies and Restrictive Trade Practices Act, 1969. (XLI—12-5-70), 139.

Cases pending against companies under Companies Act, 1956. (XLI—5-5-70), 129.

Delhi Co-operative Act and Bye-Laws of Co-operative House Building Societies. (XXXVI—26-2-70), 112-13.

Demand by Indian Pharmaceutical Congress Association for Improvement in Working of Drug Control Act. (XXXVII—30-3-70), 22.

Demand for scrapping Section 408 of the Insurance Act. (XXXVIII—30-3-70), 174.

Enforcement of Sharda Act. (XLI—18-5-70), 173.

Inclusion of cotton industry in the Fourth Schedule to Income Tax Act. (XXXIX—20-4-70), 169.

Independent Judicial Review of Appeals made under Army, Air Force and Navy Acts. (XXXVII—18-3-70), 44.

Interpretation of Section 19 (B) of the Representation of the People Act, 1950. (XXXVIII—31-3-70), 49.

Lapse of preventive detention Act. (XXXIX—10-4-70), 45.

**ACT(S)—Contd.**

Regulation of price and manufacture of Aluminium under Industries (Development and Regulation) Act. (XXXIX—20-4-70), 168-69.

Training by industrial organisations under Trade Apprenticeship Act. (XXXIX—16-4-70), 117.

Violation of Industries (Development and regulation) Act, 1951, by M/s. Standard Drum and Barrel Manufacturing Company. (XXXVII—17-3-70), 38.

**ADIM JATI SEWA MANDAL, MADHYA PRADESH :**

Pitiable conditions of hostels run by Adim Jati Sewa Mandal of Madhya Pradesh. (XXXVII—10-3-70), 161.

**ADIVASIS :**

Adivasis of Andhra Pradesh and Madhya Pradesh receiving training for subversive activities. (XL—1-5-70), 147.

Centre's special Aid for UPLIFT of Adivasis in Chhattisgarh Area of Madhya Pradesh. (XXXIX—8-4-70), 44-45.

Disposal of Funds allotted to States for welfare of Adivasis and Harijans. (XXXVII—10-3-70), 127-28.

Evicted Adivasis in Heavy Engineering Corporation Ranchi. (XXXVI—3-3-70), 83-84.

**ADIVASI STUDENTS :**

Allotment of Funds to Maharashtra for Scholarships to Adivasi Students (XXXIX—7-4-70), 142.

**ADJOURNMENT MOTION :**

Use of force by the police against certain M.P.s. and others near Patel Chowk, New Delhi (XXXIX—6-4-70), 227-325.

**ADMINISTRATIVE REFORMS :**

Administrative reforms in Orissa. (XXXIX—17-4-70), 145-46.

**ADMINISTRATIVE REFORMS COMMISSION :**

Action on recommendations of administrative Reforms Commission. (XXXVII—9-3-70), 110.

A. R. C.'s recommendations on Tax structure. (XXXIX—6-4-70), 212-13.

Administrative Reforms Commission's recommendations re: Creation of P&T Circles. (XLI 14-5-70), 172-7

**ADMINISTRATIVE REFORMS COMMISSION—Contd.**

- A. R. C. recommendations re: Provision for Research. (XXXIX—10-4-70), 178.
- A. R. C. report on Centre-State Relation (XLI—8-5-70), 42.
- Administrative Reforms Commission Report on Scientific Departments. (XXXVI—27-2-70), 194.
- A. R. C. report on personnel administration. (XXXVIII—24-3-70), 118-19.
- A. R. C. Report regarding Management practices of Indian Railways. (XXXVI—3-3-70), 41.
- A. R. C. recommendations re: rise in investment in Scientific Departments. (XXXVIII—24-3-70), 108-09.
- Administrative Reforms Commissions' suggestion regarding stock exchanges. (XXXVII—16-3-70), 132.
- Implementation of recommendations contained in Fourteenth Report of A.R.C. (XXXVI—27-2-70), 115-116.
- Recommendations made by working group of Administrative Reforms Commission regarding working of Reserve Bank of India. (XL—4-5-70), 176.
- Recommendations of A. R. C. on Government treasuries. (XXXIX—20-4-70), 111-12.
- Recommendation of Administrative Reforms Commission re. employment of ladies in Government service. (XXXVIII—3-4-70), 182-83.
- Recommendations of Administrative reforms commission re. promotion quota from Class II to Class I posts. (XXXIX—17-4-70), 189.
- Refusal by Members of A. R.C.'s Study Team to sign its report on Scientific Departments. (XXXIX—17-4-70), 76-77.
- Remarks of Chairman, A. R. C. on Tripura Administration. (XXXVIII—24-3-70), 168-69.
- Reports of Administrative Reform Commission. (XL—24-4-70), 98.
- Report of Study Group of Administrative reforms commission on extension of postal facilities to rural areas. (XLI—14-5-70), 148-50.
- Report of Administrative Reforms Commission relating to Department of Works, Housing and Urban Development. (XL—4-5-70), 177.
- Recommendations of Administrative Reforms Commission on Direct Taxes. (XL—4-5-70), 177-78.

**ADMINISTRATIVE REFORMS COMMISSION—Contd.**

- Recommendations of administrative reforms commission on service conditions of Income Tax Officers. (XXXIX—6-4-1970), 135.
- Recommendations of Administrative Reforms Commission on Tax Structure. (XXXVI—23-2-70), 136.

**ADMINISTRATIVE REORGANISATION :**

- Reorganisation of country into four zones. (XL—1-5-70), 136.

**ADMINISTRATIVE SERVICES :**

- Representation of Scheduled Castes and Scheduled Tribes in UPSC and Selection Committees for recruitment to Administrative Services. (XL—1-5-70), 155-56.

**ADULT EDUCATION :**

- Adult education programme. (XLI—15-5-70), 107.
- Scheme for Education of Adult Women (XXXVI—24-2-70), 184-85.

**ADULTERATION :**

- Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—2-3-70), 2-10.
- Adulterated Milk supplied to Jawans by a contractor. (XXXVI—25-2-70), 37-38.
- Cooking oil adulterated with toxic argemone causing diseases. (XXXVII—9-3-70), 305.
- Short supply and adulteration of Kerosene oil (XXXLII—16-3-70), 51-52.

**ADVERTISEMENT(S) :**

- Advertisements about drinks (Alcohol over A.I.R. (XLI—7-5-70), 164-65.
- Advertisement given by Air India to Souvenir. (XXXVIII—24-3-70), 189-90.
- Advertisements in press regarding nationalisation of General Insurance. (XXXVII—16-3-70), 191-92.
- Alleged Late Publication of Advertisement by Fertilizer Corporation of India Ltd. Gorakhpur. (XXXVI—23-2-70), 202-03.
- Expenditure incurred on advertisement by firms. (XLI—19-5-70), 22-31.
- Expenditure incurred on advertisements by Rourkela Steel Plant. (XXXVI—3-3-70), 165-66.
- Government Advertisements in A.I.C.C. Souvenir of Congress (R). (XL—23-4-70), 71-72.

**ADVERTISEMENT(S)—Contd.**

Government Advertisements to Delhi Vernacular Papers. (XXXVI—26-2-70), 130.

Government advertisements to MP weeklies and dailies (XXXIX—16-4-70), 102.

Government Advertisement to Newspapers. (XXXVII—5-3-70), 175-76.

Government expenditure on its advertisements in English Dailies during 1968 and 1969. (XLI—14-5-70), 163-64.

Issue of advertisements for recruitment in Railway in English and Hindi News papers. (XXXVIII—31-3-70), 140.

Obscenity in Advertisements. (XXXIX—9-4-70), 47.

Opinion Survey on introduction of Advertisements over T.V. (XL—23-4-70), 51-52.

Preferential treatment in allotting Government advertisements. (XL—23-4-70), 139.

Rules regarding advertisement for broadcast. (XLI—7-5-70), 142.

Statement by Minister of Information and Broadcasting and communications.

Government Advertisements in A.I.C.C. Souvenir of congress (R). (XLI—14-5-70), 218.

**ADVERTISING AGENCY(IES) :**

Use of Foreign-linked Advertising Agencies by Government Organisation. (XLI—14-5-70), 178-80.

**ADVISORY COMMITTEE(S) :**

Advisory committees in various Ministries. (XXXVII—16-3-70), 175-76.

**ADVOCATES :**

Concern over the appointment of Advocates as Judges of Delhi High Court (XXXIX—17-4-70), 81-82.

Uniformity re. fee charged for Registration of Advocates. (XL—28-4-70), 149.

**AERIAL SURVEY :**

Aerial survey of ravine area of Madhya Pradesh by world bank team (XLI—20-5-70), 55-56.

**AERODROME(S) :**

Aerodromes and Airstrips in Madhya Pradesh. (XXXVI—27-2-70), 98-99.

Aerodrome at Hubli in Mysore. (XL—24-4-70), 154.

Chowkidars working at Aerodromes. (XXXVIII—24-3-70), 159-60.

**AERODROME(S)—Contd.**

Demand for an Aerodrome at Nasik. (XXXIX—10-4-70), 57.

Dilapidated condition of Hangar at Kota Aerodrome, (Rajasthan). (XL—24-4-70), 115.

Tulihal Aerodrome. (XL—29-4-70), 130-31

**AERODROME OPERATOR(S) :**

Selection of Aerodrome Operators. (XXXVI—27-2-70), 189-91.

**AERONAUTICS COMMITTEE :**

Implementation of the recommendations of aeronautics committee (XLI—20-5-70), 122.

**AFGHANISTAN :**

Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.

Help for setting up agricultural stations in Afghanistan. (XXXIX—16-4-70), 81.

Indian Cooperation in Construction of Kandhar. Zahidan Road in Afghanistan. (XXXIX—8-4-70), 143.

Talks with Afghan Prime Minister. (XXXVII—18-3-70), 111-12.

India's reported offer or help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C.A.). (XXXIX—6-4-70), 217-23.

**AFRICAN COUNTRIES :**

Approach to African Countries to keep Indian Ocean a Nuclear Free Zone. (XXXVII—18-3-70), 135-36.

Bilateral Trade arrangements with African countries. (XXXVI—25-2-70), 171-72.

Commonwealth Committee on Africanisation of Trade in Africa. (XXXVII—18-3-70), 122.

Exports to African countries. (XI—29-4-70), 129-30.

Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 16-17.

Remittances by Indians living in East African countries. (XLI—11-5-70), 54.

Repatriates from African countries and their rehabilitation. (XXXIX—16-4-70), 106.

Visit by members of the Federation of Indian Export Organisation to African Countries. (XXXVIII—25-3-70), 92.

**AFRICAN COUNTRIES—Contd.**

**AFRO-ASIAN SOLIDARITY ASSOCIATION (XXXIX—8-4-70), 57-58.**

**AGNIGUNDALA MINES :**

Exploitation of Agnigundala Mines in Andhra Pradesh. (XXXIX—20-4-70), 170-71.

**AGRA :**

"Havoc played with Epitaphs" in Agra. (XL—24-4-70), 178.

Scheme to Beautify Taj Area. (XXXIX—17-4-70), 71.

Setting of fire to Bogies and Manhandling of Checking Staff by Students near Agra. (XXXIX—14-4-70), 91.

**AGRARIAN LAWS :**

Recommendation of Commissioner for S/C and S/T Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 20-27.

**AGRARIAN UNREST. (XXXIX—10-4-70), 42.**

**AGREEMENTS :**

Agreement for loan with Britain. (XXXIX—20-4-70), 133.

Agreement with Czechoslovakia and Poland. (XXXVIII—1-4-70), 136.

Agreement with Soviet embassy on routing applications for admission to Lumumba University. (XLI—20-5-70), 110-11.

Agreement with Malaysia on Cultural Agreements. (XL—1-5-70), 88-89.

Agreement with UAR for Cooperation in Atomic Field. (XL—29-4-70), 112.

Commercial agreements for import/export of films on a reciprocal basis. (XLI—20-5-70), 152-53.

Criticism of Agreement between the Department of Atomic Energy and NASA on Experimental Satellite. (XXXIX—8-4-70), 132.

Import of Tractors from Russia under Agreement. (XL—23-4-70), 81-83.

Indo-Burma Agreement. (XXXVII—18-3-70), 42-43.

Indo-Ceylonese Pact regarding the Stateless in Ceylon. (XXXVII—4-3-30), 89-90.

Indo-Kuwait agreement for assistance to Kuwait in Educational and Medicinal Spheres. (XXXIX—10-4-70), 70.

Indo Soviet agreement on Expansion of Bokaro Steel Plant. (XXXVII—10-3-70), 196-97.

**AGREEMENTS—Contd.**

Indo Soviet Air-Pact. (XXXIX—17-4-70), 68.

Indo U.S.S.R. Agreement on Forest Health of Jammu and Kashmir. (XXXIX—14-4-70), 77.

Loan Agreements with West Germany. (XXXIX—20-4-70), 3-7.

Loss of foreign exchange due to sale of sugar under International Agreement arrived at Geneva. (XXXIX—9-4-70), 139-40.

Modification of Agreement with National Iranian Oil Company Re. Price of Darius Crude. (XXXIX—20-4-70), 89-90.

Revision of Refinery Agreements with Foreign Oil Companies in India. (XXXIX—20-4-70), 71-72.

Supply of foodgrains to Tamil Nadu and U.P. received under Indo-Care Agreement and Indo-U.S. Agreement. (XXXVII—5-3-70), 204-05.

Terms and Conditions of Agreements with Foreign Oil Companies. (XXXIX—6-4-1970), 159-60.

Tractor collaboration agreements. (XLI—7-5-70), 71-72.

**AGRICULTURAL COLLEGE (S).**

Central assistance to Agricultural Colleges of Madhya Pradesh. (XLI—14-5-70), 168-69.

Setting up of an Agricultural College in Sagar District. (XL—30-4-70), 118-19.

Taking over of Agricultural College, Gwalior by Jabalpur Agricultural University. (XL—23-4-70), 108-09.

Upgrading of Agriculture School of Manipur to an Agriculture College in Fourth Plan. (XL—23-4-70), 149-50.

**AGRICULTURAL CREDIT :**

Credit for Agricultural Commodities. (XXXIX—20-4-70), 234-35.

**AGRICULTURAL COMMISSION :**

Filling up Vacancies in Agricultural Commission. (XL—23-4-70), 95-96.

Setting up of Agricultural Commission. (XXXVI—26-2-70), 91-94.

Setting up of agricultural commission (XXXVIII—26-3-70), 168.

**AGRICULTURAL COMMODITIES:**

All India Coordinated Policy on Prices of Agricultural Commodities. (XXXVI—26-2-70), 108-10.



- AGRICULTURAL COMMODITIES—**  
*Contd.*
- Credit for Agricultural Commodities. (XXXIX—20-4-70), 234-35.
- Selection of proper plant and Seeds for increase yield of agricultural Commodities. (XXXVII—5-2-70), 107-08.
- AGRICULTURAL CO-OPERATIVE FARMS.** (XXXVII—5-3-70), 222.
- AGRICULTURAL CREDIT :**
- Short-Term Agricultural Credit during Fourth Five Year Plan. (XXXVII—5-3-60), 222-24.
- AGRICULTURAL CREDIT CORPORATION :**
- Setting up of Agricultural Credit Corporation. (XXXVI—26-2-70), 152.
- AGRICULTURAL DEVELOPMENT(S)**
- Expenditure on Development of Agriculture in Kerala. (XXXIX—9-4-70), 161-62.
- AGRICULTURAL DEVELOPMENT PROJECT(S) :**
- Agricultural Development Project in West Bengal for Self-sufficiency. (XL—23-4-70), 55-58.
- AGRICULTURAL EQUIPMENT :**
- Sale of Agricultural Equipments by Agro-Industries Corporation, Uttar Pradesh. (XXXVII—12-3-70), 138.
- AGRICULTURAL EXHIBITIONS** (XXXVII—12-3-70), 104-05.
- AGRICULTURAL EXPERTS :**
- Exchange of agricultural experts between Indian and Malaysia (XXXVII—5-3-70), 171.
- AGRICULTURAL FARM(S) :**
- Visit by American and Soviet teams to Central Agricultural Farm, Suratgarh (Rajasthan). (XXXIX—16-4-70), 83.
- Water supply from Rajasthan Canal for Central agricultural farm at Suratgarh. (XXXIX—16-4-70), 59.
- AGRICULTURAL GRADUATES** (XLI—7-5-70), 15-6-57.
- AGRICULTURAL IMPLEMENT(S) :**
- Ban on import of agricultural implements (XXXVII—10-3-70), 59-60.
- Manufacture of discs for tillers and tractors (XL—21-4-70), 101-02.
- Manufacture of tractors and power tiller<sup>s</sup> (XL—21-4-70), 38-40.
- AGRICULTURAL INCOME :**
- Agricultural income of Ministers (XX-XVII—11-3-70), 63-64.
- Wealth Tax, (XXXIX—20-4-70), 230-31.
- AGRICULTURAL INCOME-TAX :**
- Collection of Agricultural Income-Tax in kind. (XXXIX—13-4-70), 195.
- AGRICULTURAL LABOUR :**
- Decline in the per capita income of Agricultural labour (XXXVII—12-3-70), 100-01.
- Income of Agricultural Labour according to National Sample Survey. (XXXVI—26-2-70), 50-51.
- Machinery to remove differences between agricultural labourers and landlords. (XLI—14-5-70), 141-42.
- Package programme for small Land Holders and Agricultural Labour under Fourth plan. (XXXII—9-4-70), 21-29.
- Programme for amelioration of living and working conditions of Agricultural Labour (XL—23-4-70), 103-04.
- AGRICULTURAL LAND :**
- Enquiry against Birlas regarding agricultural land in their possession. (XXXVI—10-3-70), 189.
- Release of land in village Dundhera. Haryana. (XLI—20-5-70), 149.
- Tax on agricultural land. (XXXVII—16-3-70), 117.
- AGRICULTURAL INDUSTRIAL COMPLEX :**
- Central Assistance for setting up Agricultural Industrial Complex in Madhya Pradesh (XL—21-4-70), 82.
- AGRICULTURAL INDUSTRIAL CORPORATION :**
- Central Assistance for Setting up Agricultural Industrial Corporation in Madhya Pradesh (XXXIX—9-4-70), 82-83.
- AGRICULTURAL PRICES COMMISSION :**
- Recommendations of Agriculture price Commission regarding distribution of cotton. (XXXVII—11-3-70), 71-72.
- Report of Agricultural Prices Commission. (XXXIX—9-4-70), 43-45.
- AGRICULTURAL PRODUCE :**
- Ban on Forward Trading in Agricultural Produce. (XXXVII—10-3-70), 70.

**AGRICULTURAL PRODUCTION :**

Meeting of central advisory committee for agricultural production. (XLI—7-5-70), 93-95.

Research Centre for increasing agricultural Production by music. (XXXVII—5-3-70), 144.

**AGRICULTURAL PRODUCTS :**

Inc. case in the price of agricultural products. (XXXVII—5-3-70), 56-57.

**AGRICULTURAL PROGRAMME(S):**

Participation of small farmers in agricultural programme (XXXVII—12-3-70), 141.

**AGRICULTURAL SCHEMS :**

Financing of Agricultural Schemes by State Bank of India in Dry Farming Areas (XXXVIII—30-3-70), 102.

**AGRICULTURAL REFINANCE CORPORATION :**

Allotment of funds to agricultural Refinance Corporation and Food Corporation under Fourth Plan. (XXXVII—5-3-70), 97.

**AGRICULTURAL UNIVERSITY(IES) :**

Agricultural Universities (XXXVIII—26-3-70), 181-82.

Agricultural Universities and Affiliated Colleges in India. (XXXVI—26-2-70), 151-52.

Conference of Representatives of Agricultural Universities and Research Institutions (XL—23-4-70), 151-52.

Establishment of an Agricultural University in Gujrat. (XXVIII—2-4-70), 100.

Agricultural Wealth Tax. (XXXIX—6-4-70), 98-99, 138-39.

Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 20-26.

**AGRICULTURE :**

Agreement with France for Development of Dry Farming. (XXVIII—2-4-70), 45.

Assessment of needs of seeds. (XXVIII—2-4-70), 100-61.

Average Return from a Unit of Cultivated Area. (XXXVI—26-2-70), 52.

Better Farm Methods. (XXXVI—26-2-70), 146.

**AGRICULTURES—Contd.**

Central aid to Kerala for purchase of improved agricultural equipments and seeds during 1967, 1968 and 1969. (XL—30-4-70), 89-90.

Central aid to Orissa for purchase of improved agricultural implements and seeds during the last three years. (XL—30-4-70), 99-100.

Collective farming. (XL—30-4-70), 52-53.

Comparative expenditure on pest control in India during 1968 and 1969 as compared to foreign countries. (XL—30-4-70), 147-48.

Damage to crops etc. in Maharashtra due to Hailstorm. (XXVIII—2-4-70), 163-64.

Development of Agriculture in Maharashtra. (XXXVIII—26-3-70), 234-35.

Development of Agriculture in Mysore State. (XXXVI—26-2-70), 29-30.

Development of Unirrigated Agricultural Areas. (XXXVI—25-2-70), 104.

Expenditure on development of agriculture in Haryana under Fourth Plan. (XLI—7-3-70), 97.

Facilities to farmers at Panchayat Levels. (XXVIII—2-4-70), 115-16.

Idle capacity of agricultural aircraft for spraying (XL—30-4-70), 136-37.

Increase in Food Production in proportion to increase in Population, (XXVIII—2-4-70), 91-92.

Increase in production of rice by foliar applications of fertilizers. (XL—30-4-70), 132-33.

Introduction of Dry Farming Scheme (XXVIII—2-4-70), 102-03.

Invention of a new mechanical device for transplanting paddy seedlings. (XL—30-4-70).

Exchange and application of new ideas and techniques in agricultural production. (XXVIII—2-4-70), 81.

Green Revolution in Madhya Pradesh. (XL—30-4-70), 126-27.

Low crop yield due to low organic contents of soil (XXXVII—12-3-70), 152-53.

Model Bill for ending Share-Cropping in States. (XL—23-4-70), 53.

Modernization of Agriculture. (XXXVI—26-2-70), 184-87.

**AGRICULTURE :**

Participation by U. K. and Canada in Intensive agriculture development programme in M. P. (XXVIII—2-4-70), 152-53.

Parts of the country affected by hailstorm and damage to standing Crop. (XXVIII—2-4-70) 89-91.

Productivity of unirrigated areas (XXXVII—5-3-70), 111-12.

Programme for raising productivity Level (XXXVII—17-3-70), 57-58.

Projects for change of unirrigated areas to cultivable land (XXXVI—26-2-70), 180-81.

Prospects of Rabi Crop in Punjab and Haryana (XXVIII—2-4-70), 77-78.

Safeguards to Share-Croppers in West Bengal. (XLI—14-5-70), 110-11.

Scheme for eradication of pests and crop-diseases in endemic areas under Fourth Plan period (XLI—7-5-70), 121.

Special scheme on development of agriculture in UP under Fourth Plan. (XLI—7-5-70), 104-05.

Steps for less paper work on research regarding agricultural promotion work. (XXXVIII—26-3-70), 198.

Sowing of short duration Crops in Madhya Pradesh after hailstorm and help given to farmers. (XLI—30-4-70), 20-24.

Study for utilisation of low cost energy for agriculture, industry and irrigation facilities (XLI—6-5-70), 135-36.

Subsidised fuel for agricultural use. (XLI—7-5-70), 137-38.

Subsidy for agricultural bunding in tribal blocks of Nasik district, Maharashtra. (XLI—7-5-70), 63.

*Debates*

Rabi price Policy (st) (XXXIX—6-4-70), 325.

**AGRICULTURISTS :**

Advances to agriculturists in Dharwar and Raichur districts by the Central Bank of India. (XL—4-3-70), 226-27.

Arming of peasants by reds in Darbhanga District. (XXXVIII—24-3-70), 239-40.

Direct Advances to small Man in Business Industry and Agriculture by State Bank of India. (XXXIX—20-4-70). 195-96.

Financial Assistance to agriculturists by cooperative Banks. (XXXIX—9-4-70), 147.

**AGRICULTURISTS—Contd.**

Help to Farmers by the Central Bank to Boost Food Production. (XXXIX—20-4-70), 108.

Income behaviours of agriculturists and non-agriculturists including Middle income group and the rich during last three years. (XXXVIII—25-3-70), 111.

Loans given to small businessmen and agriculturists by different banks in Himachal Pradesh and Punjab. (XXXVII—16-3-70), 205.

**AGRO INDUSTRIAL COMPLEX :**

Agro-Industrial Complex in U.P. (XXXVII—18-3-70), 91-92.

**AGRO-INDUSTRIAL CORPORATION :**

Criteria for allotting imported tractors to Agro-Industrial Corporation of States and their distribution to farmers. (XLI—14-5-70), 171-72.

Sale of agricultural Equipments by Agro-Industries Corporation, Uttar Pradesh. (XXXVII—12-3-70), 138.

Working of Agro-Industries Corporation of Bihar. (XLI—14-5-70), 207-09.

**AGRO-INDUSTRIES :**

Setting up of Agro-industries in villages (XXXVII—5-3-70), 234.

**AHMEDABAD :**

Investigation into shortage of five paise stamps in Ahmedabad (XLI—14-5-70), 164-65.

Raids conducted by Income-tax officers in Ahmedabad. (XXXVI—2-3-70), 152-53.

T. V. for Ahmedabad. (XXXIX—9-4-70), 71-72.

**AHMEDABAD ELECTRIC SUPPLY CO :**

Management of Ahmedabad electric supply, Bombay suburban Electric supply etc. (XXXVII—16-3-70), 152-53.

**AHMEDNAGAR :**

Shifting of vehicles Research and Development Establishment from Ahmednagar and cases of Embezzlement there. (XL—22-4-70), 42.

**AIDS AND GRANTS :**

Additional Assistance to Kerala for Kanjirapuzha and Thazhassi Irrigation Projects (XXXIX—8-4-70), 161-62.

**AIDS AND GRANTS—Contd.**

- Additional assistance to Kerala for Kuttadi and Pamba Irrigation Project (XXXIX-8-4-70), 93.
- Aid from U. S. Aid mission in Beneficiation of Rock Phosphate in India (XXXVIII-5-3-70), 142.
- Aid from U. S. A. and U. S. S. R. (XLI-18-5-70), 151.
- Aid to farmers for purchase of tractors through Nationalised Bank. (XXXVII-12-3-70), 161-62.
- Aid to farmers of insect-infested wheat crop in Eastern U. P. (XXXVII-5-3-70), 234-35.
- Aid to farmers of Madhya Pradesh for Bee-Rearing. (XXXVII-10-3-70), 81-82.
- Aid to Kailash Dispensary, Kholachauri District Pauri, Garhwal. (XXXVII-16-3-70), 121-22.
- Aid to landless Harijans and farmers for cultivation under Fourth Plan. (XXXVII-12-3-70), 163-64.
- Aid to small industrialists. (XLI-19-5-70), 43-44.
- Aid to states for implementation of small irrigation schemes. (XXXVII-5-3-70), 118-19.
- Aid to States for libraries. (XL-24-4-70), 172.
- Aid to state Accelerating agricultural Production programme. (XXXVII-5-5-70), 58.
- Aid to super-phosphate Industry to augment its production. (XXXVII-12-3-70), 167-69.
- Annual Grants to D.S. College at Katihar (XLI-12-5-70), 118.
- Assistance provided by Centre to Uttar Pradesh and Tamil Nadu for Power and Irrigation Purposes. (XXXVI-25-2-70), 131-32.
- Assistance to Higher Secondary School, Dailchori, Garhwal. (U. P) (XLI-8-5-70), 89.
- Assistance to Gujarat. (XLI-18-5-70), 66
- Assistance to Rajasthan. (XXXLVII-30-3-70), 40.
- Assistance to States (XXXVII-18-3-70) 77-78.
- Assistance to States (XLI-11-5-70), 167
- Assistance to the poor to contest elections to Parliament and state Legislatures. (XLI-5-5-70), 126.

**AIDS AND GRANTS—Contd.**

- Bank Aid for small exporters. (XXXVII-10-3-70), 73-74.
- Block Grants to States. (XXXVIII-30-3-70), 94.
- Central aid for settlement of repatriates in Tamil Nadu. (XXXVII-5-3-70), 90-92.
- Central assistance for laying of streets and drains to States. (XXXIX-13-4-70) 116.
- Central Assistance to Agricultural Colleges of Madhya Pradesh. (XLI-14-5-70), 168-69.
- Central assistance to States during Fourth Plan. (XXXIX-13-4-70). 74-76.
- Central assistance to Tamil Nadu Govt. (XXXVI-2-3-70), 38-39.
- Central assistance to West Bengal Government for maintaining law and order. (XLI-8-5-70), 92.
- Central financial assistance to population study centre, Madras. (XXXVIII-30-3-70), 154.
- Central Government grants to various private Institutions. (XXXIX-10-4-70), 126.
- Centre's special aid for UPLIFT of Adivasis in Chhattisgarh Area of Madhya Pradesh. (XXXIX-8-4-70), 44-45.
- Central aid for development of minor irrigation in Bihar during 1970-71. (XL-23-4-70), 159-62.
- Central Assistance for Industrialisation of Gujarat State. (XXXIX-7-4-70), 174-75.
- Central Grants and Loans to Punjab for Development Programmes. (XL-27-4-70), 130-132.
- Central Grant and Loan to Rajasthan for Development Programmes. (XL-27-4-70), 133-36.
- Central grant to private educational institutions (XL-24-4-70), 82.
- Central grant to West Bengal for Irrigation of Jute Fields. (XXXVI-26-2-70), 49-50.
- Conditions for Financial Assistance to Indigent-Artists. (XL-23-4-70). 150-51.
- Deadline for stoppage of foreign aid (XXXVII-16-3-70), 136.
- Demand of Financial assistance by States to pay higher salaries and D. A. to States Government Employees. (XX-XVI-2-3-70), 102.
- Direct Assistance to States by the World Bank (XXXVI-2-3-70), 79.

**AIDS AND GRANTS—Contd.**

- Financial Aid Provided to Baroda University for Survey of Baroda City by Planning Commission. (XXXIX—8-4-70), 69-70.
- Financial aid to Bihar Government for improvements in Markets. (XLI—14-5-70), 31-32.
- Financial aid for construction of Pucca Roads. (XLI—14-5-70), 115-16.
- Financial assistance to Delhi Administration. (XXXVI—3-3-70), 60-61,
- Financial assistance for Ramganga and Gandak canal Projects. (XXXVI—23-2-70), 165.
- Financial Assistance to Agriculturists by Cooperative Banks. (XXXIX—9-4-70), 147.
- Financial assistance to Himachal Pradesh. (XXXVI—27-2-70), 50-52.
- Financial Assistance to Kerala and West Bengal. (XXXVIII—30-3-70), 193.
- Financial Assistance to Orissa Government. (XXXVIII—30-3-70), 145.
- Financial assistance to small car project. (XXXVII—10-3-70), 184.
- Foreign Aid to Anand Marg. (XL—24-4-70), 119.
- Foreign Aid to Foreign Christian Missionaries in India. (XXXIX—6-4-1970), 95.
- Foreign Aid to India. (XXXVI—23-2-70), 218.
- Foreign assistance to Indian Press. (XL—24-4-70), 67.
- Foreign Assistance to Private Institutions in India engaged in Anti-Indian propaganda. (XXXIX—10-4-70), 82.
- Formation of "Aid to Rhodesian African and Exploited People Committee" by India. (XXXIX—8-4-70), 140.
- GDR assistance for India's educational plans. (XLI—8-5-70), 39.
- Grants for construction of youth hostels in Chankyapuri, New Delhi and in Bihar. (XLI—8-5-70), 34.
- Grants for uplift of Bhil-Bhime and other tribes of Rajasthan. (XXXVIII—24-3-70), 332-33.
- Grant given by Indian Council of Social Science Research. (XXXVII—13-3-70), 123.
- Grants given from Discretionary Fund of Minister of Health and Family Planning and Works Housing and Urban Development during 1969-70. (XL—27-4-70), 80-81

**AID AND GRANTS—Contd.**

- Grants in Aid to States (XXXIX—6-4-70) 130.
- Grant of Central Aid to Bihar, U. P. and Rajasthan for Fourth Plan on Population Basis. (XXXIX—8-4-70), 84.
- Grant of Loan to Bihar during the year 1970-71. (XXXIX—20-4-70), 156-57.
- Grants to Rajasthan for Irrigation Scheme in 1969-70, (XXXIX—8-4-70), 104-05.
- Grants to Jamia Millia, Dayal Singh College and P. G. D. A. V. College in Delhi. (XXXIX 10-4-70), 151.
- Grant to Nehru Agricultural University of Madhya Pradesh. (XXXVII—5-3-70), 154.
- Grants to persons out of Discretionary fund of Minister of Education (XXXVIII—24-3-70), 122.
- Grant to States for preparing and publishing judgements of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 17-26.
- Grants to States for translation of text books in different Indian languages. (XXXVII—9-3-70), 182.
- Grants to students and teachers for conducting tours. (XXXVI—27-2-70), 196-98.
- Grants to students out of Education Minister's discretionary fund (XL—24-4-70), 85.
- Grants to U. N. Organisation. (XXXVII—4-3-70), 71.
- Grant to the Voluntary Health CENTRES. (XXXVI—23-2-70), 137-39.
- Import of Acids (XXXVII—18-3-70), 61-62.
- Misappropriation of Grants by Lal Bahadur Shastri Rastriya Sanskrit Vidyapeeth, Delhi. (XXXIX—10-4-70), 43.
- Nature of U. S. Aid for development of Agriculture. (XL—23-4-70), 154.
- Non-utilisation of foreign aid (XXXVII—16-3-70), 178-79.
- Project and non-project aid from AID india Consortium. (XXXVI—2-3-70), 108-09.
- Programme to help widows and their children and orphans. (XXXIX—7-4-70), 145-46.
- Public Undertakings set up with Russian Aid (XXXVII—17-3-70), 159-60.

**AIDS AND GRANTS—Contd.**

Request for Central Assistance to Orissa for installation of Tube Wells during 1969-70 and 1970-71. (XLI-14-5-70), 128.

Request for financial assistance for reducing electricity rates by Madhya Pradesh (XXXVII-11-3-70), 130.

Rules regarding sanctioning of grants to educational institutions. (XXXVI-27-2-70), 103-04.

Scheme to provide financial aid and Training to Unemployed Engineers/Technicians. (XXXVI-27-2-70), 66-68.

Special Aid for the Treatment of Cataract and sebelows Diseases (XXXIX-6-4-1970), 146-48.

Special Assistance to Deficit States in Fourth Five Year Plan. (XL-27-4-70), 39-40.

Special Financial Assistance to States. (XXXVIII-30-3-70), 144.

Special grant for development of Vidarbha. (XXXVII-4-3-70), 103-04.

Suggestion by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800/- crores to States with a Low Per Capita Income. (XXXIX-8-4-70), 80-81.

U. S. Aid to India. (XXXIX-6-4-70), 57-58.

Unirrigated areas in the country and grants for their development. (XXXVII-5-3-70), 99-100.

**AID INDIA CONSORTIUM :-**

Project and non-project aid from AID India Consortium. (XXXVI-2-3-70), 108-09.

**AIR ACCIDENT(S) :**

Accident to I. A. C. Plane at Patna Airport. (XXXVII-13-3-70), 135-36.

Aircrafts crashed during last 2 years. (XXXVII-13-5-70), 206.

Aircrash during Republic Day Flypast Rehearsal (1970), (XXXVI-25-2-70), 15-19.

Complaint against senior aerodrome officer, Palam airport for failure to furnish information regarding crash of fokker friendship plane of Royal Nepal Airlines (XXXVIII-3-4-70), 75-76.

Crash of Pushpak Aircraft of Madhya Pradesh Flying Club. (XXXVI-27-2-70), 129.

Death of Test pilot of Hindustan Aeronautics in an Aircrash. (XXXVI-25-2-70), 137-38.

**AIR ACCIDENTS—Contd.**

Enquiry into the causes of the Crash of an Aircraft on 23 rd January, 1970. (XXXIX-8-4-70), 142.

Enquiry into Plane crash on Calcutta-Silchar Route. (XXXIX-17-4-70), 59.

*Debates*

Aircrash of Chief Test Pilot of Hindustan Aeronautics (Dis) (XLI-12-6-70), 270-300.

**AIR CONDITIONERS :**

Export of air conditioners (XLI-20-5-70), 138.

**AIR CORPORATIONS :**

Amalgamation of Air Corporations. (XLI-1-5-70), 168-69.

**AIR COURIER SYSTEM :**

Proposal to introduce air courier system in Metropolitan cities for quicker clearanc and cashing of cheques. (XXXVI-23-2-70), 66-67.

**AIR FLIGHTS :**

Schedule of Air, India Flights. (XXXVI-27-2-70), 71-72.

**AIR FORCE :**

Appointment of Judge Advocate General/ Chief Legal Adviser of the Army and Air Force. (XXXVII-18-3-70), 101

Appointment of persons holding Degrees in Law in Legal Departments in Air Force. (XXXVII-18-3-70), 113.

Complaint against some accounts officers of Air Force (Accounts). (XLI-18-5-70), 202.

Improvement of Bidar Airport in Mysore for Training of Air Force Cadets. (XI-29-4-70), 169-70.

Increase in the strength of Pakistan Airforce. (XXXVII-4-3-70), 178.

Joint air exercises by Pakistani and Irani air force. (XLI-13-5-70), 184.

Reorganisation of Air Headquarters. (XL-29-4-70), 1-7

**AIR FRANCE :**

Policy of Air France regarding staffing of senior posts in India. (XXXVII-9-3-70), 217.

**AIR HEADQUARTERS :**

Reorganisation of Air Headquarters. (XL-29-4-70), 1-7.

**AIR HOSTESS(ES)**

Hindi pronunciation by Air Hostesses of Indian Airlines. (XXXVI—27-2-70), 84-85.

**AIR INDIA :**

Advertisement given by Air India to Souvenir (XXXVIII—24-3-70), 181—90.

Advertisement given by Air India to Souvenir. (XXXVIII—24-3-70), 189-90.

Agreement between Air India and Export and Import Bank of USA for loans. (XXXVIII—3-4-70), 163—64.

Agreement for loan between Air India and U. S. Export and Import Bank for purchasing Jumbo Jet Boeing-747. (XXXVII—9-3-70), 53.

Air India and Indian Airlines Flights cancelled during Bengal Bandh. (XXXIX—10-4-70), 141.

Air India's proposal for six week package tour for MPs and their wives to Japan (XXXVIII—3-4-70), 62-63.

Air India's Transportation/Service Contracts to Publications. (XXXVII—9-3-70), 232.

Associating private operators to develop feeder services and to enable improvement of services of Indian Airlines and Air India. (XXXIX—17-4-70), 164—65.

Collapse of Air India Building at Santa Cruz Airport. (XXXVII—13-3-70), 134—35.

Complaints re. smuggling by Employees of Indian Airlines and Air India. (XXXVIII—30-3-70), 105.

Decision to allow Indians Travelling by Air India to carry 100 dollars with them. (XXXIX—17-4-70), 91—92.

Decrease in Air India's profits during 1968-69. (XXXVIII—24-3-70), 36—37.

Delay in Implementing bonus scheme by Air India. (XXXVIII—24-3-70), 42—43.

Giving of Advertisement by Air India through a Foreign Agency. (XXXVIII—24-3-70), 46—47.

Luxury Hotels by AIR India. (XXXVII—9-3-70), 137.

Officers entitled to free travel on Air India and Indian Airlines. (XXXIX—10-4-70), 86.

Participation of Air India in a Conference on Airpiracy held at Athens in February, 1970. (XXXIX—10-4-70), 126.

**AIR INDIA—Contd.**

Payment of 7 per cent Commission by Air India to travel agents. (XL—24-4-70), 55.

Percentage load facts achieved by Air India on various routes. (XLI—15-6-70), 97.

Proposal regarding Amalgamation of Air India and Indian Airlines. (XXXVI—27-2-70), 174.

Statement by Chairman, Air India regarding development of Tourist Industry. (XXXVI—27-3-70), 78—79.

Steps to prevent Hijacking of I.A.C. and Air India Planes. (XL—1-5-70), 37.

Strike by employees of Air India Region. (XXXVII—9-3-70), 149.

Strike by officers of Air India. (XXXVIII—24-3-70), 215.

Supply of Hindi Journals or newspapers to passengers travelling by Air India. (XL—1-5-70), 186.

Withdrawal of Air India's Fifth Freedom right by Lebanon. (XLI—3-5-70), 4—6.

Withdrawal of fifth freedom right of Air India by Loabanon. (XXXVIII—3-4-70), 51—52.

*Debates***AIR INDIA :**

Reported retaliatory action by foreign airlines against concession to Indian passengers by Air-India. C.A. (XXXVI—27-2-70). 202—08.

**AIR PASSENGERS :**

Facility to passengers at Dum Dum airport to walk straight from air conditioned gallery to aircraft. (XXXVIII—3-4-70). 122.

Newspapers and Magazines purchased for air passengers. (XXXVIII—3-4-70), 139—40.

**AIR ROUTES :**

Taking over by Government of routes operated by private Civil Aviation Companies. (XXXVII—9-3-70), 212.

**AIR SERVICES :**

Air services between Calcutta and Cooch Behar. (XXXVIII—3-4-70), 206.

Air Service connecting Bhubaneswar with Patna/Kathmandu. (XXXVIII—24-3-70), 206.

**AIR SERVICES—Contd.**

- Air Service from Patahi and Motihari Aerodromes in Bihar. (XXXVIII—24-3-70), 198—99.
- Agreement between India and Italy for exempting their air services from payment of double income-tax (XXXVII—16-3-70), 92—93.
- Agreement between Beirut and India for operating Jumbo Jets through Beirut. (XXXVII—13-3-70), 48—49.
- Boing 707 flight's forced return from Perth to Singapore. (XXXVII—13-3-70), 126.
- Dalmia Air Service operating at Kota (Rajasthan) (XL—24-4-70), 116.
- Delays in Carvelle Flights due to Engine Trouble (XXXVII—13-3-70), 158—59.
- Delay in flights of domestic planes (XXXVIII—3-4-70), 114—15.
- Demand for increasing flight service between Calcutta and Silchar and Silchar and Gauhati (XXXVII—13-3-70), 191—192.
- Direct Air Service between Delhi and Bhubaneswar. (XXXIX—10-4-80), 55.
- I. A. C. Flights to and from Silchar (Assam) cancelled and delayed. (XXXVIII—24-3-70), 145—46.
- Helicopter Mail service between Punjab and Himachal Pradesh. (XXXVII—12-3-70), 61—62.
- Indias views on Aerial Sabotage. (XXXIX—10-4-70), 70.
- Introduction of a flight touching places of Special interest. (XXXVIII—24-3-70), 205—06.
- Introduction of Jumbo Services in India by Foreign Airlines. (XXXVII—9-3-70), 234.
- Linking of Air Service between Calcutta, Cooch Behar with Rupsi (Assam). (XXXIX—17-4-70), 142—43.
- Need for More Air Services. (XL—1-5-70), 118.
- Non-Scheduled Air-Service from Calcutta to Raxaul. (XXXIX—17-4-70), 156.
- Airservice between Keshod and Ahmedabad. (XXXVIII—3-4-70), 50—51.
- Operation of air service from Muzaffarpur (XLI—15-5-70), 109—10.
- Organisation specialised in cheap round trips to India (XXXVI—27-2-70), 120.
- Re-introduction of Dakota Aircraft on Indian Airlines Services. (XXXVIII—24-3-70), 170—71.

**AIR SERVICES—Contd.**

- Supersonic Flight Plans discussed at International Conference held in New Delhi (XL—1-5-70), 122—23.
- AIR SPACE VIOLATIONS :**
- Air violations by China. (XXXVII—11-3-70), 183.
- Land, Air and Territorial Waters Violations by Pakistan after Tashkent Agreement. (XXXVI—25-3-70), 80.
- Violation of Air Space by Pakistan Planes near Kutch. (XXXVII—18-3-70), 182.
- AIR TICKETS :**
- Non-availability of Air tickets for Bombay-Mangalore Flight. (XXXVIII—24-3-70), 234—35.
- AIR TRANSPORT :**
- Talks held between India and Syria on Air Transport Arrangement. (XXXIX—17-4-70).
- AIR TRAVELS :**
- Relaxation in curbs on travels abroad. (XXXVI—23-2-70), 96—97.
- AIRCRAFT :**
- Aerial spraying by aircraft according to capacity available. (XLI—14-5-70), 83—84.
- Agreement for loan between Air India and U. S. Export and Import Bank for purchasing Jumbo Jet Boeing-747. (XXXVII—9-3-70), 53.
- Alleged violation of Pakistani airspace by Indian Aircraft. (XL—22-4-70), 86.
- Aircraft HF—24. (XXXVIII—25-3-70), 134.
- Airspace violations by Pak Aircraft which go untraced. (XL—22-4-70), 175.
- Development of New Aircraft by Hindustan Aeronautics Ltd. (XXXIX—8-4-70), 30—40.
- Development of Russian Engine for being fitted into HF-24. (XXXVII—11-3-70), 119—20.
- Disposal of obsolete aircraft. (XXXVII—11-3-70), 145.
- Expansion of indigenous aircraft manufacturing capacity of India (XLI—13-5-70), 155.



**AIRCRAFT—Contd.**

- Failure of Kanpur made HS-748 air craft (XLI—15-5-70), 143—44.
- HF-24-Jet Aircraft. (XXXVIII—1-4-70), 66.
- HF-24 Aircraft. (XL—22-4-70), 168.
- Idle capacity of agricultural aircraft for spraying (XL—30-4-70), 136—37.
- Indian Scientists and Engineers working abroad in the field of Electronics. (XXXVII—9-3-70), 142.
- Introduction of Mini-Aircraft produced by M/s Britten Norman Ltd. for Feeder Service. (XXXII—10-4-70), 198.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 16—22.
- Mirage Fighter Aircraft purchased by Pakistan from France. (XXXVII—18-3-70), 60.
- Officer of United States Government for aid in purchase of aircraft for I.A.C. (XXXVIII—24-3-70), 92—93.
- Piper Aircraft of Bombay Flying Club used for smuggling liquor. (XLI—18-5-70), 64.
- Plan to set up aircraft production (XLI—13-5-70), 151.
- Production of F-28 fellowship transport Aircraft with Netherlands Collaboration. (XXXVII—4-3-70), 99—100.
- Proportion of Indigenous and Foreign<sup>n</sup> made Aeroplanes owned by India<sup>n</sup> Airlines Corporation. (XXXVII—13-3-70), 165.
- Purchase of Aircraft by I.A.C. (XXXVI—27-2-70), 131-32.
- Purchase of Aircrafts for Air Corporations. (XXXVII—9-3-70), 49.
- Purchase of aircraft from abroad. (XLI—8-5-70), 97.
- Purchase of Boeing 737 Aircraft for I.A.C. (XXXIX—10-4-70), 46.
- Purchase of 'Buffalo' Aircraft from Canada. (XL—22-4-70), 172.
- Purchase of small Aircraft "Islander" manufactured by a British Firm (XXXVIII—25-3-70), 130—31.
- Replacement of Grounded and Obsolete Aircrafts. (XXXVII—13-3-70), 168.
- Selection of new aircraft in place of Viscounts and Fokker-friendships (XLI—15-5-70), 52.
- Steps to prevent Hijacking of I.A.C. and Air India Planes. (XL—1-5-70), 37.

**AIR CRAFT—Contd.**

- Suitability of airport used by Boeing 707 for JumboJet (Boeing 747) (XLI—15-5-70), 38.
- Use of Reclaimed Batteries on Caravelle Aircraft. (XXXVII—9-3-70), 234.
- AIRCRAFT CARRIER :**
- Aircraft carrier of Indian Navy. (XXXVII 4-3-70), 169—70.
- Views on Role of Aircraft carrier. (XXXVIII—25-3-70), 133.
- AIRCRAFT COMPONENTS :**
- Setting up of a factory at Lucknow for the Manufacture of Aircraft Components. (XXXVII—11-3-70), 81—82.
- AIRCRAFT FACTORY :**
- Building up of an Aircraft Factory by Pakistan in collaboration with U.S.S.R. (XXXVII—4-3-70), 134—35.
- AIRLINE(S) :**
- Contest sponsored by a Foreign Airline. (XXXVII—24-3-70), 141—42.
- Lufthansa airlines proposal and have its own VIP Lounge at Palam airport (XLI—8-5-70), 49.
- Private airlines operating in India (XXXVIII—3-4-70), 67—68.
- Proposal to give feeder services and non-priority routes to private sector aviation operators. (XXXVII—9-3-70), 246.
- Resentment among passengers travelling in foreign Airlines. (XXXIX—10-4-70), 210.
- Suspension of Indian Airlines Services due to sit-in-strike by employees. (XXXIX—10-4-70). 147.
- Use of terminal building at Calcutta by Foreign Airlines (XXXVIII—24-3-70), 213.
- AIRPORT(S) :**
- Accident to I.A.C. Plane at Patna Airport. (XXXVII—13-3-70), 135—36.
- According of sanction for works recommended by International Airports Committee in respect of international airports. (XLI—15-5-70), 53—54.
- American expert invited for designing Airports in India. (XXXIX—17-4-70), 95—96.
- Baroda civil airport (XXXVIII—3-4-70), 70.

**AIRPORT(S)—Contd.**

- Belgaum Airport Terminal Building (XXXIX—17-4-70), 182.
- Captain Ettelore's observations about inadequate navigational facilities for landing at airports (XLI—15-5-70), 57.
- CPWD Sectional Officers posted at Tulihal airport (XXXVII—16-3-70), 101.
- Collection of Parking for at some Airports by India Tourism Development Corporation. (XXXVII—13-3-70), 110—11.
- Complaint against officers of Bihata Airport. (XLI—6-5-70), 105—06.
- Complaint against officials of DGCA manning gates of terminal building at palam airport (XLI—15-5-70), 138—39.
- Complaint against senior aerodrome officer, Palam airport for failure to furnish information regarding crash of fokker friendship plane of Royal Nepal Airlines (XXXVIII—3-4-70), 75—76.
- Construction of Airport in Calicut. (XXXIX—10-4-70), 191.
- Decoration of airports with Indian hand made carpets (XLI—8-5-70), 96.
- Defective Construction of Tulihal Airport in Manipur. (XXXVII—11-3-70), 117.
- Development of Barapani Airport near Shillong. (XXXVII—13-3-70), 199-200.
- Development of Gooch-Behar Airfield. (XXXIX—17-4-70), 59.
- Development of International Airports in India for Jumbo Jets. (XXXVI—27-2-70), 85.
- Differences in regard to setting up of a statutory corporation for Managing International Airports (XL—24-4-70), 74.
- Duty free shops at Airports. (XXXVII—9-3-70), 42.
- Engineer responsible for designing Hangars at Palam and Santa Cruz airports (XLI—8-5-70), 140.
- Expansion of Airports in Assam. (XXXVII—9-3-70), 161.
- Face Lifting of Santa Cruz Airport, Bombay. (XXXIX—17-4-70), 62.
- I.A.F. Constellation escaping collision at Northolt Airport. (XXXVII—11-3-70), 189-90.
- International airport at Ahmedabad (XL—24-4-70), 45.
- International Airport at Cochin. (XXXVI—27-2-70), 41.

**AIRPORT(S)—Contd.**

- Length of Runway at Gauhati Civil Airport. (XXXVI—27-2-70), 133-34.
- Paintings and Decorative panels in lounges at Palam Airport. (XXXVII—9-3-70), 46.
- Payment of house rent allowance to civil employees at Gauhati Airport. (XLI—8-5-70), 142.
- Radar Facility at Palam Airport. (XL—1-5-70), 171-72.
- Recovery of dues from caterer at Palam airport (XXXVIII—3-4-70), 110.
- Seizure of Gold and Jewels at Santa Cruz Airport, Bombay. (XXXIX—13-4-70), 26-29.
- Shifting of a Delhi village from its existing place near Palam Airport. (XL—1-5-70), 117.
- Staff quarters of Airports. (XXXIX—17-4-70), 186.
- Strengthening of runways at International Airports. (XXXIX—17-4-70), 44-45.
- Strengthening of Taxi Tracks at International Airports. (XXXIX—17-4-70), 96-97.
- Suitability of airport used by Boeing 707 for Jumbo Jet (Boeing 747) (XLI—15-5-70), 38.
- Tulihal Aerodrome. (XL—29-4-70), 190-31.
- Tulihal Aerodrome in Manipur. (XXXVII—4-3-70), 151-52.
- AIR-STRIP :**
- Air-Strip used by smugglers near Bombay. (XXXVII—13-3-70), 101.
- Maintenance of Airstrips. (XXXIX—10-4-70), 87.
- New airstrips built and new air routes introduced. (XLI—8-5-70), 98.
- Use of Unauthorised Airstrips. (XXXIX—10-4-70), 53.
- AJMER :**
- Confirmation of Clerks Grade II Workshop and Stores Accounts Office, Ajmer (Western Railway). (XL—28-4-70), 133.
- Machine Tool Plants in Bhavnagar and Ajmer. (XXXVI—3-3-70), 153-55.
- Pak High Commissioners' visit to Ajmer. (XL—29-4-70), 148-49.
- AKALIS :**
- Allegations regarding Akali Leaders having contacts with Pakistan. (XXXVIII—24-3-70), 224-25.
- AKHIL BHARATIYA HINDI PRAKASHAK SANGH.** (XXXVI—27-2-70), 40.

**AKHIL BHARAT NETRA SUDHAR SANGH :**

Akhil Bharat Netra Sudhar Sangh, Lajpat Nagar, New Delhi. (XLI—18-5-70), 122-154-56, 193-94.

**AKOOJI JADWET & CO :**

Board of Directors of M/s. Akooji Jadwet and Company, Andaman and Nicobar Islands. (XXXIX—7-4-70), 154-55.

Income Tax due from M/s Ajuji Javat and Co. (XXXVI—2-3-70); 82-84.

**"AL FATAH" :**

Collections made by Al Fatah Delegation during their visit to India. (XXXVII—4-3-70), 166-67.

**ALCOHOL :**

Tariff Commission's Recommendations Re. Alcohol Price Structure (XXXIX—6-4-1970), 81-82.

**ALEMBIC GLASS INDUSTRIES LTD. :**

Representation from Shareholders of M/s. Alembic Glass Industries Ltd., Baroda against Company's Board of Directors. (XXXIX—7-4-70), 136-37.

**ALEMBIC GROUP OF INDUSTRIES :**

Allegations against M/s. Alembic group of industries (XLI—19-5-70), 163-64.

**ALIGARH :**

Attack on Audience and non-Muslims by students of muslim university during a match between team of Punjab University and Aligarh University. (XXXVII—9-3-70), 243.

High Power short wave transmitters at Aligarh (XXXIX—16-4-70), 83.

Late running of passenger trains from Bareilly to Aligarh. (XXXIX—7-4-70), 167.

Radio Station at Aligarh. (XXXVII—12-3-70), 194.

**ALIGARH MUSLIM UNIVERSITY :**

Anti-Indian and pro-Pakistani Elements in Aligarh University. (XXXIX—17-4-70), 83.

Celebration of Lenin Centenary at Aligarh University (XLI—15-5-70), 47-48.

Burnt and torn pages of Gita found in Aligarh University (XLI—15-5-70), 154-55.

Muslim Regimental Organisations in Aligarh Muslim University. (XXXIX—17-4-70), 124-25.

**ALIPORE MINT EMPLOYEES FEDERATION :**

Memorandum submitted by Alipore Mint Employees' Federation, Alipore, Calcutta. (XL—27-4-70), 204.

**ALKALOID PLANT :**

Setting up of an Alkaloid Plant at Neemuch for Processing Opium. (XXXVIII—1-4-70), 47.

**ALL INDIA BANK ASSOCIATION :**

Nomination of Representative on Board of Nationalised Banks by All India Bank Association (XXXIX—20-4-70), 141.

**ALL INDIA BLIND RELIEF SOCIETY, LAJPAT NAGAR, NEW DELHI :**

Land allotted to all India Blind Relief Society, Lajpat Nagar, New Delhi. (XLI—14-5-70), 161.

**ALL INDIA CASHEWNUT FACTORY WORKERS FEDERATION, QUILON :**

Memorandum from the All Kerala Cashewnut Factory Workers Federation, Quilon, Kerala. (XXXVII—4-3-70), 144.

**ALL INDIA COMMERCIAL CLERK'S ASSOCIATION :**

Memorandum by All India Commercial Clerk's Association (XXXVIII—24-3-70), 360-61.

**ALL INDIA CONGRESS COMMITTEE :**

Advertisement space for public sector undertakings and nationalised banks in Souvenir published by AICC (XXXVII—16-3-70), 79-80.

Expenditure on Bombay session of AICC. (XLI—8-5-70), 53.

Implementation by Govt. 10-point AICC. Programme. (XXXVI—2-3-70), 161-62.

Income Tax on Contribution to AICC. (XXXVII—9-3-70), 348.

Government Advertisements in AICC. Souvenir of Congress (R) (XL—23-4-70), 71-72.

Statement by Minister of Information and Broadcasting and communications.

Government Advertisements in A.I.C.C. Souvenir of Congress (R) (XLI—14-5-70), 218.

**ALL INDIA DEFENCE EMPLOYEES' FEDERATION**

Participation by All India Defence Employee's Federation in Joint Consultative Machinery (XXXVIII—3-4-70), 46-47.

**ALL INDIA FARMERS FAIR :**

All India farmers fair and agro-industrial exhibition at Rudrapur (UP) (XXXVIII—26-3-70), 161-62.

**ALL INDIA FOODGRAIN DEALERS ASSOCIATION :**

Reported protest by Federation of All India Foodgrain Dealers Association against the move to nationalise wholesale trade in Foodgrains(CA) (XXXIX—14-4-1970), 166—78.

**ALL INDIA GUARDS COUNCIL :**

Meeting of delegation of All India Guard Council with Railway Minister. (XLI—12-5-70), 149-51.

**ALL INDIA HANDICRAFTS BOARD, OKHLA, NEW DELHI :**

Regulation of Services of daily wages employees in All India Handicrafts Board, Okhla, New Delhi. (XXXVII—18-3-70), 67.

**ALL INDIA HANDLOOM BOARD :**

Conversion of All India Handloom Board into a Statutory Board. (XXXVIII—25-3-70), 128-29.

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES :**

Death due to unsuccessful abortion at A.I. I.M.S., New Delhi (XL—27-4-70), 43-44.

Death of Child namely Ajit Kumar in A.I. I.M.S., New Delhi (XLI—18-5-70), 61.

Handling over of wrong babies to Parents in A.I.I.M.S., New Delhi (XLI—18-5-70), 54.

**ALL INDIA :**

Levy of token fee by A.I.I.M.S., New Delhi. (XXXVI—23-2-70), 93.

Production of plastic cornea by A.I.I.M.S. (XL—4-5-70) 145-46.

**ALL INDIA INSURANCE EMPLOYEES ASSOCIATION :**

Restoration of recognition to All India Insurance Employees Association (XXXVIII—26-3-70), 151-52.

**ALL INDIA JUDICIAL SERVICE :**

Proposal to constitute All India Judicial Service (XXXIX—17-4-70), 179.

**ALL INDIA KERALA CASHEW NUT FACTORY WORKERS FEDERATION, QUILON :**

Memorandum from the All Kerala Cashewnut Factory Workers Federation, Quilon, Kerala. (XXXVII—4-3-70), 144.

**ALL INDIA LEATHER BOARD :**

Setting up All India Leather Board. (XXXIX—14-4-70), 146.

**ALL INDIA LIFE INSURANCE EMPLOYEES FEDERATION :**

Meeting of a Delegation of All India Life Insurance Employees Federation with Prime Minister. (XXXIX—6-4-1970), 44.

**ALL INDIA MAN POWER SERVICE :**

All India man power service to assess man power situation. (XXXVII—5-3-70), 1-2.

**ALL INDIA MANUFACTURERS' ORGANISATION :**

Representation from All India Manufacturers' Organisation re. shortage of essential raw materials. (XL—21-4-70), 91.

Suggestions made by All India Manufacturers' Organisation for Economic development. (XLI—19-5-70), 85-87.

**ALL INDIA MINISTERIAL STAFF ASSOCIATION :**

Memorandum by Dhanbad Branch of All India Ministerial Staff Association. (XXXVI—24-2-70), 207-08.

**ALL INDIA PORT AND DOCK WORKERS FEDERATION :**

Demands of dock workers submitted by All India port and dock workers' Federation. (XXXVIII—5-3-70), 84-85.

**ALL INDIA RADIO :**

Academic qualifications of Members of the study team on Staff Reorganisation of A. I. R. (XXXVII—5-3-70), 113.

Acquiring of land by All India Radio, Aligarh for Staff Quarters. (XXXVII—12-3-70), 116.

Adjustment in radio news timings for farmers. (XL—30-4-70), 51-52.

Advance increment to Hindi Stenographers in A.I.R. (XXXVI—26-2-70), 111-12.

Advertisements about drinks (Alcohol) over AIR. (XLI—7-5-70), 164-65.

AIR Announcers (XL—23-4-70), 205-06.

AIR Artists not allowed Trade union rights. (XLI—7-5-70), 171.

AIR Broadcast from External Service Unit. (XL—23-4-70), 139-41.

A. I. R. Broadcast on Indianisation, Secularism, etc. (XLI—14-5-70), 134—35.

## ALL INDIA RADIO—Contd.

- A.I.R. Broadcast of reviews of News and views of press from Delhi and Calcutta Station. (XLI—14-5-70), 85-86.
- Air Coverage of Influx of East Pakistan Minorities. (XL—30-4-70), 45.
- A. I. R. coverage of Proceedings of Parliament. (XXXVIII—26-3-70), 228.
- A. I. R. Employees' Memorandum (XXXIX—9-4-70), 99-100.
- A. I. R. Motor Drivers Association. (XXXVIII—26-3-70), 112-13.
- A. I. R. News Bulletins dated 25-4-70 and 26-4-70 (XLI—14-5-70), 190-91.
- A. I. R. news service in foreign language (XXXIX—16-4-70), 105.
- AIR pact with USA (XL—24-4-70), 174,
- AIR programmes for infusion of spirit of bravery in people (XLI—7-5-70), 112-13.
- A. I. R. Programme for Voters. (XLI—14-5-70), 54-55.
- A. I. R. Programme 'Topic for Today'. (XL—23-4-70), 174-76.
- A. I. R. Siliguri coverage to Counter Communal Tension. (XXXIX—9-6-70), 88.
- AIR Staff Artistes to agitate on non-fulfilment of their demands (XXXVII—12-3-70), 127-28.
- A. I. R. Station for Darbhanga. (XXXVIII—26-3-70), 205.
- AIR Stations in Kerala (XXXIX—16-4-70), 74.
- A. I. R. Station for Kota (XXVIII—2-4-70), 63-64.
- A. I. R. Station for Leh. (XXXIX—9-4-70), 104.
- A. I. R. Station in North Bihar. (XL—30-4-70), 49-50.
- A. I. R. Station for Bundelkhand. (XXVIII—2-4-70), 166-67.
- A. I. R. Station for Jabalpur. (XXXVIII—2-4-70), 167.
- AIR relaying stations for Madhya Pradesh (XXXIX—16-4-70), 94.
- A. I. R. Sponsored Tours Abroad of Musicians. (XL—23-4-70), 73.
- AIR station in Orissa. (XXXIX—16-4-70), 72.
- AIR stations in border states. (XXXIX—16-4-70), 105.

## ALL INDIA RADIO—Contd.

- AIR theatres in Metropolitan Centres. (XXXIX—16-4-70), 133.
- A. I. R. Transmission Units in Kerala. (XL—30-4-70), 100.
- Alleged discrimination in mentioning names of MPs in AIR Bulletins. (XXXIX—16-4-70), 32.
- Alleged misbehaviour of A.I.R. Officers. (XXXVII—5-3-70), 106-07.
- Appointment of Production Assistant in A. I. R. (XLI—14-5-70), 217-18.
- Arabic programmes over All India Radio. (XXXVII—12-3-70), 161.
- Assessment of impact of All India Radio Broadcasts on foreign listeners (XXXVII—12-3-70), 50.
- Bridge Tournament held within the Premises of Heavy Power Transmitters. AIR, Delhi (XL—30-4-70), 59.
- Broadcast of Chinese news by AIR in a casual manner (XXXIX—16-4-70), 141.
- Broadcasting of an objectionable dram<sup>a</sup> at Jaipur AIR Station (XXXIX—13-4-70), 82.
- Broadcast of Cricket Match between South Africa and Australia. (XXXIX—9-4-70), 164-65.
- Carnatic vocal recitation in Television. (XXXVII—13-3-70), 70-71.
- Cases of Staff Artistes of AIR pending with Govt. Labour Machinery. (XXXVII—12-3-70), 91.
- Chanda Committee recommendation on A. I. R. Artistes. (XXVIII—2-4-70), 167-68.
- Community listening programmes. (XXXVI—26-2-70), 168-69.
- Complaints against Partisanship of A.I.R. Broadcasts. (XXXVI—26-2-70), 129-30.
- Conduct rules applicable to A. I. R. Staff artistes. (XLI—14-5-70), 70-71.
- Conversion of All India Radio into a Corporation. (XXXVI—26-2-70), 118-19.
- Creation of 'Sports Cell' in A. I. R. (XXVIII—2-4-70), 112.
- Cut in Fund Allocation of AIR Imphal. (XXXVII—12-3-70), 87-88.
- Decreasing use of Hindustani and other National languages on A.I.R. (XXXVII—5-3-70), 216.
- Delay in disposal of house building advance cases (XLI—5-5-70), 70.
- Demands of AIR Staff Artistes. (XXXIII—5-3-70), 140

## ALL INDIA RADIO—Contd.

- Demands of Technical Employees' Union of A.I.R. (XLI—14-5-70), 162-63.
- Departmental Promotion in AIR. (XL—23-4-70), 205.
- Denial of National Holidays to A.J.R. Shift Staff. (XXXVI—26-2-70), 103-04.
- Desirability of keeping Indian broadcasting and TV free from foreign influence (XLI—7-5-70), 48-49.
- Direct broadcast of national programme from AIR stations (XLI—7-5-70), 57.
- Discontinuance of Commercial Broadcasts (XXXVIII—26-3-70), 226-27.
- Duration of broadcasts from Delhi and other stations of all India Radio (XXXVII—12-3-70), 130-31.
- Duration of Film Music Broadcast over Bhopal and Indore Stations. (XXVIII—2-4-70), 83.
- Election campaigning over All-India Radio (XXXVII—12-3-70), 59-60.
- Establishment of Akashvani Vidyalaya (XLI—15-5-70), 178.
- Expansion of A.I.R. Station, Ladakh. (XLI—14-5-70), 136-37.
- Expenditure on new Broadcasting Stations. (XXXIX—9-4-70), 102.
- F. A. O. survey on Farm Information Units of A.I.R. (XL—23-4-70), 180-182.
- Falling standard of Hindi programmes over A.I.R. (XXXVII—5-3-70), 101.
- Fees for Translation of scripts for All India Radio. (XXXVII—12-3-70), 71.
- Files missing from office of D. G., AIR (XXXVII—12-3-70), 155-56.
- Film artistes on A.I.R. Vividh Bharati programmes. (XXXVII—5-3-70), 210.
- Grant of recognition to staff artistes' Union of A.I.R. (XXXVII—12-3-70), 186-87.
- High Power short wave transmitters at Aligarh (XXXIX—16-4-70), 83.
- Hindi Programmes over A.I.R., Madras. (XXVIII—2-4-70), 143-44.
- Ignoring of news by All India Radio re. dispute between Railway Officials and Congressmen at New Delhi Railway Station (XXXVI—26-2-70), 212-13.
- Important items of Parliamentary proceedings not covered in "Sansad Samiksha". (XLI—14-5-70), 56-57.
- Inadequate coverage by AIR of Debate on General Budget in Lok Sabha (XXXIX—9-4-70), 145.

## ALL INDIA RADIO—Contd.

- Inadequate coverage of the Proceedings of J & K State Assembly by A.I.R. (XXXVIII—26-3-70), 237.
- Increase in Commercial Broadcasting time for Madras, Tiruchi Stations of AIR. (XXVIII—2-4-70), 164.
- Leakage of file of D.G. AIR (XLI—7-5-70), 95-96.
- Lenin Centenary programmes to be relayed by A.I.R. and Television. (XL—30-4-70) 55.
- Longer Working Hours for A.I.R. Class IV Employees. (XXXVII—5-3-70), 105-06.
- M. Ps. Broadcast on conditions in U.S.S.R. (XL—30-4-70), 154.
- M. P.'s reaction on invalidated Bank Nationalisation Act Censored by AIR. (XXXVII—12-3-70), 112.
- "Maithili" Programmes over A.I.R. Delhi (XL—23-4-70), 110-11.
- 'Man on Moon' achievement allegedly ridiculed by AIR (XXXVIII—26-3-70), 167.
- Mao propaganda over AIR (XXXVIII—26-3-70), 56-57.
- Merger of DA with pay of AIR staff artiste (XXXIX—16-4-70), 104.
- Micro wave station at Mangalore (XXXIX—16-4-70), 137.
- Move to Paralyse working of A.I.R. (XLI—14-5-70), 186.
- News re. "Bombay Bandh" not included in Hindi News Bulletin of A.I.R. on 2-3-1970. (XXXVIII—26-3-70), 221.
- Non-broadcast by AIR on functions, held on Swami Sharddhanand's martyrdom day. (XXXVII—5-3-70), 163-64.
- Non-broadcasting by AIR Supreme Court proceedings on Presidential Election. (XL—30-4-70), 124.
- Non-functioning of staff council and compulsory arbitration committee in D.G. AIR (XXXVIII—26-3-70), 82.
- Number of newspapers, taking advantage of A.I.R. news read at slow speed. (XLI—14-5-70), 214-15.
- Number of vacant posts in clerks grade in A.I.R. (XL—23-4-70), 203.
- Objection by MPs of Congress (R) for small Coverage by AIR (XL—30-4-70), 119-20.
- Official recorded Material used by A.I.R. Chief Producer for private purpose. (XXXVIII—3-3-70), 46.

**ALL INDIA RADIO—Contd.**

- Opportunity to broadcast over AIR Tri-vandrum by President, Road Transport Corporation employees' Association. (XXXVII—12-3-70), 111-12.
- Pakistanis' protest against A.I.R. Broadcast on Atrocities on Minorities in East Pakistan. (XLI—6-5-70), 42.
- Parliamentary Committee to go into A.I.R.'s functioning. (XXXVII—5-3-70), 51-52.
- Patriotic Songs over AIR. (XXXIX—9-4-70), 161.
- Payment of extra money for Chief Producer of AIR. (XXXVII—5-3-70), 141-42.
- Permanency of Staff Artistes of A.I.R. against Temporary Strength. (XXXIX—9-4-70), 105.
- Postings of Chief Producers (Regional Programme) (XL—23-4-70), 206-07.
- Programmes over AIR on Netaji's Birthday. (XXXVI—26-2-70), 160.
- Promotion to Programme staff Cadre (Regular) (XXXIX—9-4-70), 151.
- Promotions to the posts of station directors of AIR (XXXVIII—26-3-70), 152.
- Propagation of Casteism over A.I.R. (XXXVII—5-3-70), 150-51.
- Punjab M. L. A's meeting with Governor on 26th March 1970 overlooked by A.I.R. (XL—30-4-70), 96-97.
- Recording of radio peace and progress broadcast by AIR (XLI—7-5-70), 45-46.
- Restrictions on Cultural Horizon of AIR listeners. (XXVIII—2-4-70), 193-34.
- Reduction in Number of Holidays for A.I.R. Shift Staff. (XXXVI—26-2-70), 39-40.
- Revenue from commercial broadcasts over different radio stations (XXXVIII—26-3-70), 162.
- Revenue from AIR Commercial Services during 1969. (XXXVII—5-3-70), 195-96.
- Revenue from and Expenditure on Vividh Bharati programme. (XXXVI—26-2-70), 82.
- Role of A.I.R. in World Affairs. (XXVIII—2-4-70), 42-43.
- Rules regarding advertisement for broadcast (XLI—7-5-70), 142.
- Scrutiny of texts of speeches broadcast over AIR. (XXXVII—12-3-70), 151-52.
- Selection grade II posts of All India Radio (XXXVII—12-3-70), 96.

**ALL INDIA RADIO—Contd.**

- Selection of M.Ps for Radio Talks. (XXXVII—5-3-70) 88—89.
- Selection of persons belonging to Political Parties for AIR Broadcasts. (XXXVII—5-3-70), 188—89.
- Seven Hour's duty for shift staff of AIR without a break. (XXXVII—12-3-70), 150.
- Staff artistes demands (XXXVIII—26-3-70), 172—73.
- Supervision of Nehru Unit of All India Radio Transcription Service. (XXXVII—12-3-70) 96—97.
- Supervisors for Nepali and Tibet Languages in AIR. (XL—3-4-70). 190.
- Talks by Press Correspondents over A.I.R., Delhi. (XXVIII—2-4-70), 96.
- Talk on interpretation of Congress Constitution over AIR, Delhi. (XXXVI—26-2-70), 148.
- Transfer of A.I.R. Staff. (XL—30-4-70), 108—09.
- Uniform Duty Hours for Chowkidars of AIR. (XXVIII—2-4-70), 122—23.
- Unhygienic conditions in AIR (XLI—7-5-70), 54—55.
- Urdu script ignored in AIR publications (XLI—7-5-70) 34-35.
- Value of musical instruments at AIR Station, Delhi (XLI—7-5-70), 59—60.
- Vigilance officers of AIR (XXXVIII—26-3-70), 82—84.
- Vulgar Expression Used in A.I.R. Commercial Advertisement. (XXXIX—9-4-70), 89—90.
- Working hours of staff artistes for AIR and TV (XXXVIII—26-3-70), 172.

*Debites*

- AIR coverage of GPI (M) Members speeches in Lok Sabha. (XXXVIII—2-4-1970), 194—200.

**ALL INDIA RAILWAY COMMERCIAL CLERKS ASSOCIATION :**

- Grievances of All India Railway Commercial Clerks' Association. (XXXIX—7-4-70), 131—32.

**ALL INDIA RAILWAY GUARD'S UNION :**

- Recognition to All India Railway Guard's Union. (XXXVIII—10-3-70), 188.

**ALL INDIA RAILWAY MINISTERIAL STAFF ASSOCIATION :**

Memorandum by All India Railway Ministerial Staff Association. (XXXVIII—24-3-70), 73—75.

Memorandum by All India Railway Ministerial Staff Association. (XXXVIII—24-5-70). 73—75.

**ALL INDIA RAILWAY MEN'S FEDERATION :**

Demand for a wage board by All India Railwaymen's Federation (XLI—5-5-70), 89.

Grievances of all India Railway Men's Federation. (XXXVI—24-2-70), 165—68.

**ALL INDIA REGIONAL SUGARCANE CROP COMPETITION :**

All India Regional Sugarcane Crop competition for 1967-68. (XXXVII—12-3-70), 142.

All India Released Emergency Commissioned Officer's Association. (XXXVI—25-2-70), 115—16.

All-India river Navigation Scheme. (XXXVIII—24-3-70) 116—17.

**ALL INDIA RURAL CREDIT REVIEW COMMITTEE.**

All India Rural Credit Review Committee Report. (XXXVI—26-2-70), 72-74.

**ALL INDIA S.C.S.T. EMPLOYEES WELFARE ASSOCIATION.**

Registration of All India Scheduled Caste's and Scheduled Tribes Employee's Welfare Association (XLI—15-5-70), 100-01.

**ALL INDIA SERVICE**

Creation of All-India Services. (XL—1-5-70), 6-14.

**ALL INDIA SERVING MACHINE MANUFACTURERS ASSOCIATION, LUDHIANA.**

Representation from All India Sewing Machine Manufacturer's Association, Ludhiana. (XXXVI—3-3-70), 167.

**ALL INDIA SIGNAL AND TELECOMMUNICATION STAFF ASSOCIATION**

Recognition to All India Signal and Telecommunication Staff Association. (XXXVII—17-3-70), 123—24.

**ALL INDIA STATE GOVERNMENTS EMPLOYEES FEDERATION :**

Demands of All India State Governments Employees Federation. (XXXVII—5-3-70), 193—94.

**ALL INDIA TRADE UNION :**

All India Trade Union Congress Demand for an embargo on Automation. (XXXVII—12-3-70), 55.

AITUC Views on Recommendations of Central Wage Board for Road Transport Industry. (XXVIII—2-4-70), 36.

A. I. T. U. C. views on Wage Boards. (XXXVI—26-2-70), 156—57.

Realisation of income tax from All India Trade Union Congress (XLI—11-5-70), 60.

28th Session of All India Trade Union Congress held in Guntur. (XXXVI—26-2-70), 96.

**ALL INDIA UNIVERSITY EMPLOYEES FEDERATION :**

Recognition of All India University Employees Federation. (XL—23-4-70), 70—71.

**ALL WORLD SANSKRIT CONFERENCE:**

All world Sanskrit Conference held at Allahabad. (XXXVIII—24-3-70), 186—87.

**ALLAHABAD :**

All world Sanskrit Conference held at Allahabad. (XXXVIII—24-3-70), 186—87.

Display of reservation chart re : sleeping berths and seats at Allahabad Railway Station Platform. (XL—28-4-70), 131.

Facilities to employees of M/s A. H. Wheeler and Co., Allahabad. (XXXVIII—24-3-70), 84—85.

Non-payment of arrears to employees of office of divisional superintendent Allahabad (Northern Railway) (XLI—5-6-70), 113—14.

Payees of Income Tax in Allahabad. (XXXIX—6-4-1970), 141—42.

Production in Triveni Structural Limited, Allahabad. (XXXIX—14-4-70), 96.

Railway link for Rewa with Allahabad or Satna. (XXXIX—7-4-70), 79.

Re-imbusement of tuition fees to railway employees of offices under divisional superintendent, Allahabad (XLI—5-5-70), 114—15.

Shortage of ticket collectors at Allahabad Railway Station. (XLI—5-5-70), 86—87.

**ALLAHABAD FORT :**

Map of Allahabad fort missing (XLI—20-5-70), 128.



**ALLAHABAD UNIVERSITY :**

Grants to Allahabid University for Research and Excavation work in Kaushambi. (XXXIX—17-4-70), 179—80.

**ALLOY STEEL PLANTS :**

Alloy Steel plant at Kanpur (XXXVI—25-2-70), 140—41.

Setting up of alloy steel plants at Kanpur and in Tamil Nadu (XL—21-4-70), 10—12.

**ALUMINIUM :**

Ban on the Export of Aluminium (XXXIX—8-4-70), 50.

Excise duty on aluminium products (XLI—11-5-70), 210—11.

Export of Aluminium (XXXVII—11-3-70), 63—102.

Export/Import of Aluminium Ingots. (XL—22-4-70), 7—12.

Import of aluminium (XLI—20-5-70), 49.

Loss of foreign Exchange due to the ban on the export of Aluminium (XL—22-4-70), 207.

Price control on Aluminium (XLI—18-5-70) 189.

Regulation of price and manufacture of Aluminium under Industries (Development and Regulation) Act. (XXXIX—20-4-70), 168—89.

Shortage of Aluminium (XXXIX—13-4-70), 86, 100-101, 103-104.

**ALUMINIUM INDUSTRIES :**

Development of Aluminium Industries during Fourth Plan (XXXIX—20-4-70), 174—75.

Second Aluminium Factory in Madhya Pradesh (XXXIX—20-4-70), 193—94.

Setting up of Aluminium Plant at Korba. (XX XVI—2-3-70), 58—60.

**ALUMINIUM SHEETS :**

Theft of pig Iron and Aluminium Sheets from Railway Wagons in Asansol. (XXXIX—7-5-70), 178—80.

**ALWAR :**

Minimum wages for Casual Labourers and Gangmen at Jaipur and Alwar. (XXXIX 7-4-70), 102—03.

**ALWAYE :**

Alleged Interference in the working of Travancore-Cochin Chemicals, Alwaye. (XXXVII—9-3-70), 386.

**ALWAYE RARE EARTH FACTORY :**

Production of tri sodium phosphate in Alwaye Rare Earth Factory. (XLI—13-5-70), 101.

**AMBASSADOR(S) :**

Discomfiture to Mauritius Ambassador to United Nations at Palam Airport. (XXXVII—11-3-70), 54-55.

Discussion between Burmese Ambassador in India and Lt. Governor, Manipur. (XXXVII—11-3-70), 60.

Public men for ambassadorial posts. (XXXVII—4-3-70), 122-23.

Reposting of Ambassador to Rabat. (XXXVII—18-3-70), 173.

U.S. Ambassadors' statement on aid guide lines. (XLI—20-5-70), 53-54.

Vacant posts of Ambassadors. (XXXVII—1-4-70), 68.

**Debats**

Reported attack on French Consul-General and his wife (C.A.). (XXXVI—23-2-70), 226-23.

**AMERICAN REPORTER :**

Printing concerns in charge of printing of Soviet Land and American reporter. (XXXVIII—26-3-70), 199.

**AMMAN :**

New Charge D' Affairs to Amman. (XXXVIII—25-3-70), 102-03.

**AMMONIA :**

Availability of ammonia as raw material for fertilizer plants in India. (XXXVII—16-3-70), 80-81.

Comparative Prices of Liquid Ammonia imported from various countries. (XXXVIII—30-3-70), 29.

Contract with Iran for Purchase of Ammonia Sulphur and Phosphoric Acid (XXXIX—20-4-70), 48-49.

Differences between India and Iran over proposed joint venture for manufacture of Ammonia in Iran. (XXXIX—13-4-70), 206.

Extraction of liquid Ammonia from thick crude Oil of Assam instead of Petrol. (XXXVI—2-3-70), 45-46.

Purchase of ammonia from Iran. (XXXVI—16-3-70), 89.

**AMMONIA FACTORY :**

Setting up of Ammonia Factory in Iran under Joint Ownership of India and Iran. (XXXVI—23-2-70), 145-46.

**AMMUNITION FACTORY :**

Setting up of an Ammunition Factory in East Pakistan by China. (XL—29-4-70), 108-09.

**AMRAWATI :**

Promised Radio Station for Amrawati (XL—23-4-70), 199-200.

**ANAND BHAVAN :**

Assessment of House Tax of Anand Bhavan (XXXVI—25-2-70), 180-81

**ANAND COOMARSWAMY CENTENARY :**

Setting up of a committee for Anand Coomarswamy Centenary. (XXKV—II—3-4-70), 104-05.

**ANDAMAN AND NICOBAR ISLANDS :**

Andaman Special Pay to Main landers in Andaman. (XXXIX—10-4-70), 203.

Appointment of Ministerial Committee for Development of Andaman and Nicobar Islands. (XXXVII—18-3-70), 44-45.

Agitation in Andaman and Nicobar group of islands. (XL—1-5-70), 154-55.

Arrest of settlers in north Andaman islands. (XLI—15-5-70), 92-94.

Board of Directors of M/s Akooji Jadwet and Company, Andaman and Nicobar Islands. (XXXIX—7-4-70), 154-55.

Chinese poacher boat captured in Andaman waters. (XL—1-5-70), 76-77.

Confirmation of Teachers of Andaman and Nicobar Islands. (XXXVII—9-3-70), 170.

Difficulties of Settlers in Neil Island Andamans. (XXXVII—12-3-70), 157.

District Panchayat Officer under Andaman Administration. (XXXIX—16-4-70), 56.

Establishing a free port in Nicobar Islands. (XXXVII—11-3-70), 123-24.

Ex-Servicemen allotted residential plots and cultivable land in Andaman and Nicobar Islands. (XLI—6-5-70), 70-71.

Fixing of minimum wages under the Minimum Wages Act in Andaman and Nicobar Islands. (XXXVIII—26-3-70), 53.

Gazetted Officers on Deputation in Andaman and Nicobar Islands. (XXXVII—13-3-70), 112-13.

Low Income Group Housing Scheme in Andamans. (XXXIX—20-4-70), 206.

**ANDAMAN AND NICOBAR ISLANDS**

—Contd.

Misuse of Jeeps by Andaman and Nicobar Administration. (XXXVIII—24-3-70), 172-73.

Number of Cooperative Societies in Andaman and Nicobar Islands. (XL—23-4-70), 193-94.

Participants from Andaman and Nicobar Islands in International Youth Festival. (XXXIX—14-4-70), 71.

Permission to M/s R. Akuji Jadwat and Co. to continue trade in Andaman and Nicobar Island. (XXXVIII—3-4-70), 53-54.

Promotion of sectional Officers to the grade of Assistant Executive Engineers by Andaman and Nicobar Islands Administration. (XXXVII—9-3-70), 382.

Proposal to make Andaman as a free port. (XXXVIII—25-3-70), 71-72.

Recruitment of persons in Andaman. (XXXVIII—3-4-70), 34-35.

Seniority List of 'A' Grade Munshies of Andaman Forest Department. (XL—f 23-4-70), 194.

Setting up of business in little Andaman island. (XXXVIII—3-4-70), 83.

Setting up of development Corporation in Andamans. (XXXVII—5-3-70), 47.

Settlement of displaced persons from East Pakistan in Andaman Islands. (XLI—14-5-70), 61.

Shortage of Specialist Doctors in Andaman. (XXXIX—20-4-70), 207-08.

Soil Conservation in Andaman and Nicobar Islands. (XL—23-4-70), 195.

Special Compensatory Allowance to Government Employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 125.

Special pay in Andaman and Nicobar Islands. (XXXVII—9-3-70), 119-21.

Special pay to Government employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 120-21.

Special pay to teachers in Andaman administration. (XXXVII—3-4-70), 133-34.

Suspension of Government Employees in Andaman and Nicobar Administration. (XXXVIII—24-3-70), 171.

Touring Vessel "Tarmugli" of Chief Commissioner, Andaman and Nicobar Islands. (XXXVIII—24-3-70), 171-72.

Treatment of heart diseases in G. B. Pant Hospital in Andaman. (XXXIX—20-4-70), 206-07.

**ANDAMAN AND NICOBAR ISLANDS—***Contd.*

Utilisation of employees by officers for private work in Andman and Nicobar Administration. (XXXVI—27-2-70), 110-11.

**ANDAMAN FOREST LABOUR UNION :**

Strike notice by Andman forest Labour union. (XXXVIII—26-3-70), 140.

**ANDAMAN GENERAL WORKERS UNION :**

Demands of Andaman General Workers' Union. (XXXVIII—26-3-70), 140-41.

**ANDHRA PRADESH :**

Adivasis of Andhra Pradesh and Madhya Pradesh receiving training for subversive activities. (XL—1-5-70), 147.

Agreement with France for the development of Semi-arid zones of Andhra Pradesh. (XXXIX—49-70), 87-88.

Aid by World Bank for irrigation projects of Andhra Pradesh. (XL—4-5-70), 229.

Allotment of Units of Swedish Drilling Equipment to Andhra Pradesh. (XXXIX—9-4-70), 65-66.

Andhra-Tamil Nadu Boundary Dispute. (XXXIX—17-4-70), 47-48.

Assistance to Andhra Pradesh for Cyclone Relief measures. (XXXVI—2-3-70), 37-38.

Branch Post-Offices in West Godavary District (Andhra Pradesh). (XXXVIII—26-3-70), 242.

C. B. I. enquiry against former I. G. Andhra Pradesh. (XXXVIII—24-3-70), 210-11.

Cement Factory at Yarraguntla (Andhra Pradesh). (XXXVIII—24-3-70), 382-83.

Demonstration by Andhra Pradesh Bank Employees Federation. (XXXIX—13-4-70), 136-37.

Enquiry demanded by Legislators against Birla concerns in Andhra Pradesh. (XXXVII—10-3-70), 166.

Establishment of Mineral Resources through Geological Survey in Rayalaseema District of Andhra Pradesh. (XL—27-4-70), 231-32.

Exploitation of Agnigundala Mines in Andhra Pradesh. (XXXIX—20-4-70), 170-71.

Food subsidy to Andhra Pradesh and Orissa (XXXIX—16-4-70), 86.

Frequent failure of Telephone Exchanges in certain districts of Andhra Pradesh. (XLI—14-5-70), 190.

**ANDHRA PRADESH—Contd.**

Income tax on A. P. Scheduled Tribes Corporation, Visakhapatnam. (XL—4-5-70), 144-45.

Mulpractices in transportation of fertilisers in Andhra Pradesh (XLI—7-3-70), 7-20.

Medium Project on Muncra River in Warangal District of Andhra Pradesh. (XL—22-4-70), 67.

Memorandum regarding financial assistance for development of Rayalaseema in Andhra Pradesh. (XXXVIII—30-3-70), 90.

Migration of Refugees from Easgaon Rehabilitation Project, Adilabad District, Andhra Pradesh. (XXVIII—2-4-70), 158-59.

Move to eliminate outsiders from Trade Unions by Andhra Pradesh. (XXVIII—2-4-70), 167.

New Diamond Mines spotted in Andhra Pradesh. (XXXVII—9-3-70), 388.

Progress of construction of Automatic Telephone Exchange at Nizamabad (Andhra Pradesh). (XLI—14-5-70), 188-89.

Recognition of Kakathiya Medical College, Warangal (A.P.). (XXXIX—13-4-70), 184-85.

Recovery of explosive material from Naxalities in Andhra Pradesh. (XL—1-5-70), 143-44.

Refugees settled in Easgaon Rehabilitation project, Adilabad District, Andhra Pradesh. (XXXVII—12-3-70), 108-09.

Representations from reugees from Madhya Pradesh and Andhra Pradesh camps. (XXXIX—16-4-70), 91.

Revision of food policy by Andhra Pradesh. (XXXVII—12-3-70), 94-95.

Scheme for rural electrification of Andhra Pradesh. (XXXVIII—25-3-70), 90-91.

Setting up of a Corporation for Agnigundala Lead mines in Andhra Pradesh. (XL—27-4-70), 231.

Travelling ticket Examiner of Kacheguda (Andhra Pradesh). (XLI—12-5-70), 192-31.

Widening of under-bridge in Nizamabad Town (Andhra Pradesh). (XLI—12-5-70), 178.

**ANAESTHETIST(S) :**

Annual Anaesthetists' Conference. (XXXVI—23-2-70), 172-73.

**ANGLO-INDIAN(S) :**

Reservation of seats for Anglo-Indians in Parliament and Assemblies. (XXVI—24-2-70), 120-21.

**ANIMAL(S) :**

Buffalo breeding centre at Alamadi. (XXXIX—16-4-70), 125.

Check on cruelty and torture of animals before their slaughter. (XXXIX—16-4-70), 71.

Cow progeny of foreign breed. (XLI—14-5-70), 191-92.

Experiments on animals. (XLI—7-5-70), 161-62.

Export of Birds and Animals. (XL—29-4-70), 112-13.

Extinction of Rare Indian Animals. (XXVI—26-2-70), 189-90.

Mishandling of animals before slaughter. (XXXIX—16-4-70), 80.

Sale of Skins and products made from Horns and Skins of Indian Animal and Birds. (XL—30-4-70), 78-79.

Slaughtering of pregnant animals in Delhi Slaughter House. (XLI—11-5-70), 67-68.

Substitute to oil cakes for cattle in non oil mill areas. (XXXIX—16-4-70), 75.

**ANIMAL HUSBANDRY :**

Implementation of Coordinated Scheme regarding Animal Husbandry during Fourth Plan. (XL—23-4-70), 75-76.

Programme of animal husbandry for cows in M.P. (XLI—7-5-70), 99.

**ANTI-INDIA PROPAGANDA :**

Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.

Publications for countering anti-Indian propaganda abroad. (XXXVII—11-3-70), 129.

Sino-Russian Broadcast beamed to India. (XXXV—26-3-70), 244.

**ANTIBIOTICS :**

Agricultural antibiotics rotting at Godowns of antibiotics factory, Pimpri (Poona). (XXXVII—16-3-70), 189-90.

Quantity and value of antibiotics produced at Antibiotics Factory, Rishikesh. (XXXVII—16-3-70), 58-61.

Reaction of penicillin and other antibiotics. (XXXIX—13-4-70), 54-55.

**ANTIBIOTICS FACTORY (IES) :**

Agricultural antibiotics rotting at Godown of antibiotics factory, Pimpri (Poona). (XXXVII—16-3-70), 189-90.

Alleged delay in supply of Machinery by U. S. S. R. for Anti-Biotics Factory, Rishikesh. (XXXVI—2-3-70), 97-98.

Quantity and value of antibiotics produced at Antibiotics Factory, Rishikesh. (XXXVII—16-3-70), 58-61.

**ANTIQUA (S) :**

Antiques with Private Collectors. (XXXIX—17-4-70), 18-25.

Maintenance of a National Register of Antiques and Rare Manuscripts. (XXXIX—17-4-70), 86-87.

Recovery of stolen antiques in Delhi. (XXXIX—10-4-70), 48.

Seizure of antiques from smugglers of Delhi-UP border. (XXXVIII—3-4-70), 74.

**APPOLO-13 :**

Contribution of Indian Scientists in Appollo-13. (XL—29-4-70), 118.

**ARAB-ISRAELI DISPUTES :**

U.S. proposal for solving middle east issue. (XLI—20-5-70), 129-30.

Yugoslav President's plans for settling Arab-Israel dispute and restoring peace in middle east. (XLI—20-5-70), 88.

**ARAB LEAGUE :**

Reorientation of West Asia Policy and Withdrawal of recognition of Arab League Mission in Delhi. (XL—22-4-70), 43.

**ARABIAN SEA :**

Oil prospects in Arabian sea on Western Coast of India. (XXXVII—16-3-70), 107-08.

**ARABIC :**

Publications of Books in Arabic. (XXXVII—13-3-70), 145-46.

**ARABIC TELEPRINTER(S) :**

Manufacture of Arabic teleprinter. (XXXVIII—26-3-70), 102-03.

**ARCHAEOLOGICAL FINDS :**

Discovery of Terracota and other finds in Goa. (XXXIX—17-4-70), 97.

Post-Harappan finds in Easter Broach. (XXXVIII—3-4-70), 159.

## ARCHAEOLOGICAL SURVEY OF INDIA.

(XXXIX—10-4-70), 18.

Separate circle of Archaeological Survey of India for Orissa. (XL—24-4-70), 170.

## ARCHAEOLOGY :

Authenticity of historical places of Ramayana and Mahabharata periods. (XLI—15-3-70), 119-20.

Excavator of Kaseri near Hindon river (Meerut District). (XLI—15-5-70), 94-95.

## ARECANUT :

Export of Arecanut. (XLI—6-5-70), 38-39.

## ARJUNA AWARD :

Criteria for giving Arjuna Award. (XXXVIII—24-3-70), 185-86.

## ARMED FORCES.

Alleged Excesses by Army personnel against Naga villagers. (XXXVII—9-3-70), 80.

Army officials arrested for subversive activities. (XLI—12-5-70), 172.

Arrest of 5 Army men in Poona Station Area. (XXXVII—10-3-70), 182-83.

Beating of an orderly by a Major. (XL—29-4-70), 69-70.

Branches sections of Armed Forces. (XLI—6-5-70), 134-36.

Central Military and Police help to Haryana during recent Disturbances. (XXXIX—17-4-70), 54-55.

Criterion for Promotion from the Rank of Lt. Colonel to Colonel. (XL—29-4-70), 175-76.

Increase in marriages of Army Officer with foreign women. (XXXIX—8-4-70), 153.

Installation of computers in Army. (XXXVII—4-3-70), 105-06.

Introduction of Netaji Mahavir Chakra as a Military honour and renaming of two Divisions of Indian Army after Netaji. (XXXVII—4-3-70), 106-07.

Landless Army Personnel allotted land in Rajasthan. (XL—22-4-70), 98.

Missing Captain of Indian Security Force at Ranchi. (XL—29-4-70), 64-65.

Need for Improvement of judicial Machinery for Armed Forces. (XXXVII—18-3-70), 45.

Purchase of rum and whisky by different units in Army. (XL—22-4-70), 199.

## ARMED FORCES—Contd.

Services of Army Jawans utilized by Officer for Domestic Purposes. (XL—29-4-70), 49-50.

Shortage of Trucks and other vehicles in Army. (XXXVII—4-3-70), 178-79.

Supply of Dal, Barley and Gram to the Army. (XLI—14-5-70), 32-48.

Uniform rate of Dearness allowance for all officers in Army. (XL—29-4-70), 141-42.

Use of army in States for maintaining Law and Order. (XXXVIII—25-3-70), 70-71.

Wearing of Name Plates on Uniforms by Officers of Armed Forces Headquarter. (XXXIX—8-4-70), 60-61.

## ARMS AND AMMUNITION :

Alleged leakage of Information regarding supply of arms by U.S.S.R. to India. (XXXVII—11-3-70), 116.

Ammunition manufactured in Indian Ordnance Factories. (XLI—6-5-70), 125.

Arrest of Naga rebels with Chinese arms and Instruction Books. (XXXVII—11-3-70), 124-25.

Cartridges stolen from Army Arsenal at Pulgaon. (XXXIX—8-4-70), 122.

Demand from Foreign Countries for Conventional Weapons Manufactured in India. (XXXIX—8-4-70), 138-39.

Discovery of arms dumps in Jammu and Kashmir. (XLI—8-5-70), 66.

Distribution of Arms by Pakistan in the border village of Pakistan-occupied Kashmir. (XXXVII—18-3-70), 175.

Import of Arms into India from private Firms in Foreign Countries. (XL—29-4-70), 48-49.

Indian arms to Cambodia. (XLI—20-5-70), 111.

Lifting of U.S. embargo on Arms Supply to Pakistan. (XXXVI—25-2-70), 73-74.

Manufacture of ammunition for competition shooting. (XLI—15-5-70), 136.

Manufacture of Anti-Tank guided Missiles in India with Foreign Collaboration. (XLI—29-4-70), 100.

Military equipment supplied by U.S.S.R. (XXXVII—11-3-70), 170.

Naxalites in Rajasthan getting arms from Pakistan. (XXXVIII—24-3-70), 193-94.

Ordnance Factories in India and their Annual production. (XL—29-4-70), 119-20.

**ARMS AND AMMUNITION—Contd.**

- Pakistan Army being equipped with Soviet Type A-K rifles. (XXXVII—4-3-70), 135.
- Recovery of Arms and Ammunition in West Bengal, Rajasthan and Jammu and Kashmir. (XXXIX—17-4-70), 104-05.
- Recovery of arms from hostile hideouts on Nagaland Manipur Border. (XL—1-5-70), 144.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 25-31.
- Recovery of bombs and small arms in a Railway Wagon near Govindpur Coal Mines, Bihar. (XXXIX—17-4-70), 165.
- Russian supply of arms to Pakistan. (XXXVII—11-3-70), 139.
- Sale of Tanks by U. S. A. to Pakistan through Turkey. (XXXIX—8-4-70), 162.
- Sale of Weapons and Ammunition to other countries. (XXXVI—25-2-70), 142-43.
- Slow progress in manufacturing of Weapons and Ammunition in Ordnance Factories. (XXXIX—8-4-70), 171-72.
- Smuggling of automatic weapons from ordnance factory, Kanpur. (XLI—20-5-70), 163-64.
- Supply of Arms to Indonesia by India. (XL—22-4-70), 181.
- Soviet-American talks on arms limitation in Vienna. (XLI—13-5-70), 41.
- Supply of arms by India to Nepal. (XXXVII—11-3-70), 113.
- Supply of arms to Pakistan by U.S.A., U. S. S. R. and Turkey in 1969-70. (XL—29-4-70), 12+25.
- Supply of arms by U. S. S. R. to Pakistan. (XXXVI—25-2-70), 33-34.
- Supply of Arms by various Countries to Pakistan. (XXXVII—18-3-70), 146.
- Unearthing of a factory producing Guns and Pistols in Agra. (XXXIX—17-4-70), 141-42.
- Unearthing of arms factories by Police. (XXXVI—27-2-70), 46-48.

**ARMY HEADQUARTERS :**

- Alleged withholding of pay of employees working in army headquarters. (XLI—20-5-70), 103.
- Fire in Army Headquarters in South Block, New Delhi. (XXXVII—16-3-70), 86-87.
- Number of peons attached with Superintendents in Army Headquarters. (XLI—6-5-70), 112.

**ARMY HEADQUARTERS—Contd.**

- Officers of Infantry holding Staff Appointments in Army Headquarters in Delhi. (XLI—6-5-70), 191.
- Rotational transfer of superintendents in the army headquarters. (XLI—20-5-70), 102-03.
- Superintendents practising untouchability in army headquarters. (XLI—20-5-70), 101-02.
- Use of English in Army Headquarters. (XLI—6-5-70), 128-29.

**AROMATIC PROJECTS :**

- Aromatics Projects of Indian Petro-Chemicals Corporation, Gujarat. (XXXIX—6-4-70), 65.

**ARREST (S) :**

- Arrest of an American National on Indo-Pak Border. (XXXIX—6-4-1970), 132.
- Arrest of 5 Armymen in Poona Station Area. (XXXVII—10-3-70), 182-83.
- Arrest of a Canadian Girl in New Delhi. (XXXVI—27-2-70), 139.
- Arrest of Military Officers and Jawans travelling by Howrah -Amritsar Panjab Mail at Lucknow. (XLI—20-5-70), 149-50).
- Arrest of Pakistani Intruders. (XXXVII—13-3-70), 162.
- Arrest of Women and Girls during Political Agitation. (XXXVII—13-3-70), 210.

**ARREST OF MEMBER :**

- Shri Ram Gopal Shalwale. (XLI—20-5-70), 290.
- Shri Ram Kishan Gupta. (XXXVI—2-3-70), 275.
- Shri Rameshwar Rao (XL—29-4-70), 216-17.
- Shri Surender Reddy (XL—29-4-70), 216-17.

**ART PURCHASE COMMITTEE :**

- Art Objects purchased by Art Purchase Committee. (XXXVII—13-3-70), 65-67.

**ARTIFICIAL ENZYME :**

- Production of artificial enzyme. (XXXVII—16-3-70), 113-14.

**ARTIFICIAL EYELASHES :**

- Manufacture of Artificial Eyelashes. (XXXVI—25-2-70), 115.

**ARTIFICIAL RAIN :**

Experiments for irrigation arrangements by artificial rain. (XXXVIII—26-3-70), 116.

**ARTISANS :**

Central assistance to Kashmir artisans. (XL—29-4-70), 86-87.

Vacant posts of artisan in different Trades in Northern Railway. (XXXIX—7-4-70), 88.

**ARTISTE (S) :**

Cases of Staff Artistes of A.I.R. pending with Govt. Labour Machinery. (XXXVII—12-3-70), 91.

Conditions for Financial Assistance to Indigent-Artistes. (XL—23-4-70), 150-51.

Demands of A. I. R. Staff Artistes. (XXXVII—5-3-70), 140.

Payment of extra money for Chief Producer of A. I. R. (XXXVII—5-3-70), 141-42.

Permanency of Staff Artistes of A.I.R. against Temporary Strength. (XXXIX—9-4-70), 105.

Selection of artistes for National programme (Karnatic Music), (XXXVII—12-3-70), 69-70.

Visit by a group of Soviet Artists. (XL—1-5-70), 92.

**ARUNA ASAF ALI, SMT. :**

Enquiry into shares held by Shrimati Aruna Asaf Ali in Journals and news papers. (XXIX—20-4-70), 224.

Foreign money received by Smt. Aruna Asaf Ali. (XXXVII—9-3-70), 60.

Foreign money received by Smt. Aruna Asaf Ali under National Defence Remittance Scheme. (XXXIX—6-4-70), 100-02.

Prosecution Proceedings against Shrimati Aruna Asaf Ali. (XXXVI—23-2-70), 32-53.

**"ARYAVRATA" :**

Question of Privilege against "Aryavrata", Patna. (XLI—14-5-70), 239.

**ASANSOL :**

Law and order situation in Asansol Colliery Belt. (XXXVIII—24-3-70), 215-16.

Recovery of money invested by Government in Cooperative Societies in the collieries in Asansol. (XXXVII—12-3-70), 198-99.

**ASANSOL—Contd.**

Representation from Mahishila Government Colony, Asansol, Distt. Burdwan. (XL—23-4-70), 170.

Workers killed in Roti-Bati and Girmit Colliery Riots in Asansol. (XXXVIII—24-3-70), 108.

**ASANSOL COLLIERIES :**

Official team to Asansol Collieries to assess situation created there by C.P.M. (XXVIII—2-4-70), 43-44.

Police firing in Asansol colliery. (XXXVIII—3-4-70), 58-59.

**ASBESTOS PLANT :**

Asbestos Plant in Madhya Pradesh. (XLI—12-5-70), 73-74.

**ASGAR KHAN, AIR MARSHAL :**

Air Marshal Asgar Khan's statement regarding settlement of Kashmir dispute through guerilla war. (XXXVII—11-3-70), 102-03.

**ASHOKA HOTEL LTD., NEW DELHI :**

Criticism regarding tower project of Ashoka Hotel, New Delhi. (XXXVII—9-3-70), 199.

Decrease in Profit of Ashoka Hotels Ltd, New Delhi. (XXXVII—13-3-70), 180-81.

Improvement in management of Ashoka Hotels Ltd., New Delhi. (XXXIX—10-4-70), 88.

Rules governing recruitment and promotion of employees of Ashoka Hotel Ltd., New Delhi. (XXXIX—10-4-70), 201.

Serving of liquor in Ashoka Hotels Ltd., New Delhi on Dry Days. (XL—1-5-70), 59-60.

**ASOKA MEHTA COMMITTEE :**

Asoka Mehta Committee report on Khadi and Village Industries. (XXVII—10-3-70), 163-64.

Recommendations of Asoka Mehta Committee on Khadi and Village Industries Commission. (XXIX—7-4-70), 164-65.

**ASHOKA MULTI-PURPOSE CO-OPERATIVE SOCIETY, (XXXVI—26-2-70), 91.****ASHOKA PAPER MILLS, DARBHANGA :**

Rehabilitation of Ashok Paper Mills, Darbhanga. (XXXIX—14-4-70), 131.

Rehabilitation of Ashok Paper Mills Ltd. Darbhanga. (XLI—12-5-70), 156-57.

**ASHOKA PAPER MILLS, DARBHANGA—**  
*Contd.*

Ashok paper Mills, Darbhanga and Thakur Paper Mills, Samatipur. (XXXVII—17-3-70), 153-56.

Rehabilitation of Ashok Paper Mills, Ltd., Darbhanga. (XLI—12-5-70) 131.

ASHOKE PILLARS.—Discovery of Ashoka Pillars in Patna, (XXXIX—10-4-70), 157.

**ASIA :**

Opening of branch office of S. T. C. in Singapore and East Asian countries — (XLI—6-5-70), 63.

Talks with Indonesia on Interference by outsiders in Asian Affairs. (XLI—6-5-70), 1-4.

**ASIA FOUNDATION :**

Asia foundation grants to Press Institute of India, (XLI—20-5-70), 69.

Ford and Asian foundations. (XLI—20-5-70), 61-63.

Studies made by Officers sent to U.S.A. on invitation Ford Foundation and Asia Foundation. (XLI—4-5-70), 76-77.

ASIA, WEST.—U. N. Session to consider West-Asia issue. (XXXVII—4-3-70), 184.

**ASIAN CABLES, M/S :**

C. B. I. Case against M/s Asian Cables. (XLI—12-5-70), 83-84.

Sale of polythene by Asian Cables. (XXXV—II—10-3-70), 153-54.

Sale of polythene in Black Market by M/s Asian Cables. (XXXVI—3-3-70), 140-41.

ASIAN COMMON MARKET. (XXXVI—25-2-70), 73.

**ASIAN DEVELOPMENT BANK :**

Aid from Asian development Bank. (XLI—4-5-70), 197-98.

Indias participation in Third Annual meeting of Asian Bank. (XLI—11-5-70), 15-16.

ASIAN HIGHWAY.—U. S. S. R. Pakistan overland route. (XLI—20-6-70), 50-51.

ASIAN NON-ALIGNED SUMMIT.—Asian Non-aligned summit move by Ceylon. (XXXVII—18-3-70), 190.

ASIAN SECURITY.—Ceylonese Move for Asian Security Meet. (XLI—6-5-70), 54.

ASIAN TRADE.—Draft agreement on Asian trade development and liberalisation. (XLI—13-5-70), 38.

ASPIRIN.—Use of Aspirin by Heart Patients. (XLI—18-5-70), 49.

**ASSAM :**

Additional Supply of Crude from Assam Oil Wells Belonging to Oil India Ltd. (XXXIX—20-4-70), 127.

Allocation for research on flooded fields in summer and absence of water for cultivation in winter in Assam. (XLI—14-5-50), 103.

Assam-Nagaland Border Disput. (XXXVI—27-2-70), 172-73.

Attacks by Pakistani Border Police on Indian Border Security Force in Goalpara District (Assam). (XXXVI—27-2-70), 105.

Cement Factory in Assam. (XXXVI—3-3-70), 163-64.

Central Government Industrial Undertakings in Assam. (XXXVII—17-3-70), 35.

Circulation of Chinese currency in certain parts of Assam. (XLI—1-5-70), 146-47.

Conversion of Assam Section of Northeast Frontier Railway to Broad-gauge Line (XXXVII—24-3-70), 67-68.

Conversion of Kaziranga Game Reserve in Assam as a natural Zoological park. (XXXVIII—12-3-70), 76-77.

Different rates of excise duty on in Assam and West Bengal. (XLI—22-4-70), 79.

Development of Sheep Breeding in NEFA and Hilly Areas of Assam, Manipur and Tripura. (XXXIX—9-4-70), 106.

Discovery of new oil fields in the country-particularly Assam. (XXXVII—16-3-70), 117.

Distress sale of children in Assam. (XXX—IX—7-4-70), 87-88.

Electric or diesel traction in Silchar Area of Assam. (XXXVIII—24-3-70), 322.

Evasion of income tax by the owners of tea gardens of Assam. (XXXVII—16-3-70), 120-21.

Expansion of Airports in Assam. (XXXV—II—9-3-70), 161.



## ASSAM—Contd.

- Extraction of liquid Ammonia from thick crude Oil of Assam instead of Petrol. (XXVI—2-3-70), 45-46.
- Failure of food Corporation of India to clear rice from Assam and its effect. (XXXVII—5-3-70), 159.
- Grant of exploratory licence to Oil India Ltd. over an additional area of Assam and NEFA. (XLI—1-5-70), 207-08.
- Handling of Oil Cargoes on River Routes in Assam. (XXXIX—13-4-70), 51-52.
- Hoisting of a Red Flag on Tezpur Court building in Assam. (XXXIX—17-4-70), 1-6.
- Hospital under F. S. J. Scheme in Assam. (XXXVII—12-3-70), 216-17.
- Increase in defence expenditure due to activities of Nagas and Mizo underground Hostiles in Assam, Tripura and Manipur. (XL—29-4-70), 126-27.
- Infiltration of Pakistani Muslims into Assam. (XXXVIII—3-4-70), 43-44.
- Intrusion by Pakistani Nationals in Goalpara District in Assam. (XXXVII—13-3-70), 87-88.
- Issue of Licences for setting up of Industries in Silchar (Assam). (XXXIX—7-4-70), 109-10.
- Linking of Air Service between Calcutta, Cooch Behar with Rupsi (Assam). (XXXIX—17-4-70), 142-43.
- Maulana Bhashani's statement regarding inclusion of Assam in Pakistan. (XXXVII—11-3-70), 184.
- Missing revolvers meant for BSF in Assam. (XLI—15-5-70), 178-79.
- Mortgage of Children for Paddy in Assam. (XXVII—2-4-70), 30.
- Paper Mill in Assam. (XXXIX—14-4-70), 126.
- Prime Minister's assurances re. Additional Refining capacity and Petrochemical Complex in Assam. (XXXIX—8-4-70), 30-38.
- Purchase of tea estates in Assam by ORDC. (XLI—11-5-70), 46.
- Recruitment of postmen in Assam Circle. (XXXVII—12-3-70), 206-07.
- Rehabilitation of Harijan Refugees from East Pakistan in Assam. (XXXVI—26-2-70), 200-01.
- Removal of boundary pillars by Pakistan on Sylhet border, (XXXVIII—3-4-70), 84-85.

## ASSAM—Contd.

- Schemes re-Inland Water Transport for movement of Defence requirements in Assam. (XXXVI—25-2-70), 157-58.
- Second Oil Refinery in Assam. (XXXVI—2-3-70), 132.
- Seizure of Chinese currency in Gauhati. (XXXVIII—3-4-70), 74-75.
- Setting up of Hydro-electric projects in Himachal Pradesh, Assam, Nagaland and Jammu Kashmir. (XXXVIII—25-3-70), 131-32.
- Shifting of Capital of Assam from Shillong. (XXXIX—17-4-70), 142.
- Shifting of Everest Cycles Ltd., from Assam. (XXXIX—7-4-70), 135-36.
- Soaring price of consumer goods in Assam. (XXXVIII—24-3-70), 321-22.
- Soaring price of consumer goods in Assam. (XXXVIII—24-3-70), 321-22.
- Stoppage of production of Crude Oil from Rudrasagar Oil Field. (XXXIX—20-4-70), 218-19.
- Threat of Erosion by the River Ganga to Track to Assam (Northeast Frontier Railway). (XL—28-4-70), 60.
- Transport needs of lower Assam Brahmaputra Valley. (XXXVII—17-3-70), 153-54.
- Unauthorised residence of Families of Air Force Officers and Staff in Air Field Area in Assam. (XXXVII—18-3-70), 192.

## Debates

- Acquisition of land by Oil and Natural Gas Commission for drilling in Assam. (XL—22-4-70), 363-72.
- Reported Naxalite Activities in Assam (CA). (XXXIX—9-4-1970), 170-80.
- ASSAM ■ FERTILIZER COMPANY.— (XXXVI—2-2-70), 211-12.
- ASSAM HILLS.—Statehood for Assam Hills. (XXXVI—27-2-70), 19-22.
- ASSAM SILLIMANITES.—Loans advanced by Central Government and Punjab National Bank to M/s Assam Sillimanites Ltd. (XXXVII—9-3-70), 291.
- ASSAM TEA COMPANY.—Purchase of land and buildings from Assam tea company by Oil and Natural Gas Commission. (XXXVI—22-2-70), 151-52.
- ASSETS AND LIABILITIES :
- Assets of 'Patriot' Publications. (XXXVI—3-3-70), 58-59.

**ASSETS AND LIABILITIES—Contd.**

Enquiry into Assets of Shri P. Govinda Menon, Union Law Minister. (XXXVII—4-3-70), 63-65.

**ASSOCIATION(S) :**

Demands of the Private Medical Practitioner's Association of India. (XLI—18-5-70), 213.

Memorandum from the Secretary, Sea Food Exporters Association of India Cochin. (XXXIX—8-4-70), 157-58.

Memorandum by West Bengal Head-Masters' Association. (XLI—8-5-70), 85.

**ASSOCIATED CHAMBERS OF COMMERCE AND INDUSTRY.**—Address by Shri Tata at Golden Jubilee Conference of Associated Chambers of Commerce and Industry. (XXXVI—25-2-70), 175.

**ASTROLOGICAL MOON.**—Existence of a Separate astrological Moon. (XXXVII—13-3-70), 91.

**ASTRONAUTS.**—Return of U. S. astronauts from the Moon. (XXXIX—20-4-70), 1-3.

**ATOM BOMB:**

Manufacture of an Atom Bomb. (XXXVI—25-2-70), 32-33.

Testing of an atom bomb by U. S. A. (XL—22-4-70), 110.

*Debates*

Manufacture of Atom Bomb by India, (H.A.H. Dis.). (XXXVII—11-3-70), 319-26.

**ATOMIC ENERGY :**

Agreement with U. A. R. for Cooperation in Atomic Field. (XL—29-4-70), 112.

Study for utilisation of low cost energy for agriculture, industry and irrigation facilities. (XLI—6-5-70), 136-37.

Use of Atomic Energy for Peaceful purpose. (XXXVIII—25-3-70), 134.

**ATOMIC ENERGY COMMISSION :**

Foreign tours by Chairman, Atomic Energy Commission. (XLI—20-5-70), 87-88.

**ATOMIC POWER PLANT(S) :**

Atomic Power Plant in Saurashtra Gujarat. (XXXVII—4-3-70), 154.

Atomic Power Project at Kalpakkam. (XL—22-4-70), 102.

**ATOMIC POWER PLANT (S)—Contd.**

Atomic power Station in Northern India. (XXXVI—25-2-70), 78.

Atomic Reactor at Kalpakkam. (XXXVII—18-3-70), 103-04.

Atomic power station in North Bihar. (XXXVII—11-3-70), 111-12.

Clash between two groups of workers in Rawatbhata Atomic Power Project. (XLI—6-5-70), 66-67.

Constitution of An Autonomous Atomic Power Authority. (XXXVII—18-3-70), 131-32.

Cost of production of Lutonium in Tarapur Atomic Power Project. (XXVIII—25-3-70), 158-59.

Distribution of atomic power to Rajasthan on commissioning of Atomic power station Kotah. (XLI—20-5-70), 127.

Foreign Nationals working in Rawatbhata Atomic Power Project. (XL—22-4-70), 139.

French co-operation in atomic plants. (XLI—13-5-70) 110.

Generation of Power in Atomic Reactor Kalpakkam. (XL—22-4-70), 136.

Manufacture of large size atomic Fast Breeder Reactor. (XL—22-4-70), 176.

Setting up of an Atomic Power House by Belgium in Pakistan. (XXXVII—1-8-70), 106-07.

Setting up of Atomic Establishment in U. P. (XL—22-4-70), 179.

Setting up of an atomic Power Station at Narora in U. P. (XL—22-4-70), 115.

Setting up of Atomic Plants during 5th Five Year Plan. (XXXVIII—1-4-70), 130.

Setting up of an atomic power project in Punjab. (XL—29-4-70), 125-26.

Setting up of an Atomic Plant in U. P. or Haryana. (XXXVII—18-3-70), 118-19.

Supply of electricity from Atomic Power Station, Kotah. (XLI—6-5-70), 139-40.

Unsatisfactory progress of Kalpakkam Atomic Project. (XXVII—11-3-70), 113.

**ATOMIC ENERGY EMPLOYEES UNION.**—Demands made by Atomic Energy employees Union in Rajasthan. (XXXVII—11-3-70), 172-73.

**ATTORNEY GENERAL OF INDIA.**—Opinion of Attorney General re. Abolition of Privy Purses. (XXXIX—17-4-70), 89.

**AUDITING :**

Dateline for disposal of Audit Objections. (XL—4-5-70), 201.

**AUDITING—Contd.**

**Monopolistic Trends in Auditing Business.** (XXXIX—7-4-70), 47.

**AUSTRALIA :**

Agreement to supply of wheat by Australia. (XXXIX—16-4-70), 97.

Distribution of Wheat received from Australia. (XL—30-4-70), 79-80.

Trade talks between Tatas and Australians. (XLI—20-5-70), 128.

Training of Veterinary Officers of Manipur in Australia. (XL—30-4-70), 121-22.

**AUSTRALIAN ACADEMY OF SCIENCE.**—Sell by Fellowship by Australian Academy of Science. (XXXVII—13-3-70), 155-56.

**AUTOMATION :**

Additional Profits due to Automation in Industries. (XXXIX—9-4-70), 102-03.

All India Trade Union Congress Demand for an embargo on Automation. (XXXVII—12-3-70), 55.

Introducing automation by LIC in its Calcutta office. (XXXVII—9-3-70), 72.

Tri-partite Committee on Automation. (XXXVI—26-2-70), 217.

**AUTOMATION PLANT (S).**—Automation plant, in Northeast Frontier Railway Headquarters. (XXXVII—17-3-70), 172.

**AUTOMOBILE ANCILLARY UNITS.**—Removal of ban on automobile Ancillary Units. (XXXIX—7-4-70), 46-47.

**AUTOMOBILE FACTORY.**—Setting up of an automobile factory. (XLI—6-5-70), 92.

**AUTOMOBILE PRODUCTS INDIA LTD.**—Bajaj Auto Ltd., Bombay and Automobile Products India Ltd. (XXIX—7-4-70), 158-59.

**AUTOMOBILE UNITS.**—Expansion of automobile units in private Sector. (XXXVI—17-3-70), 67-68.

**AUTONOMOUS BODIES.**—Protection of pay of the employees of autonomous bodies after transfer to Central Government offices. (XLI—11-3-70), 184-85.

**AVIATION COMPANIES.**—Rules regarding service conditions applicable to employees under private aviation companies. (XXXVII—9-3-70), 50.

**AWARD(S) :**

Awards for Books. (XXXIX—17-4-70) 165-66.

Awards for central employees for meritorious services. (XL—24-4-70), 158.

Award of Padmashri to film Producer Ritwik Ghatak. (XXXVII—9-3-70), 32.

Award of prize for Books in Ladakhi Language. (XXXIX—10-4-70), 121.

Award for research in drugs and methodology of Ayurveda. (XLI—8-5-70), 56.

Awards won by Trainees of Maharani Laxmibai Physical Training School, Gwalior. (XXXVII—13-3-70), 95-96.

Awarding of honorary degrees. (XL—24-4-70), 52.

Investigation against Recipients of Awards. (XXXVII—9-3-70), 233.

Limit on number of Padma Awards on Republic Day. (XXXIX—10-4-70), 120.

Padma Awards to I. A. S. (I. P. S. Officers) from Orissa. (XXXIX—10-4-70), 130.

Republic day awards. (XL—24-4-70), 48.

**AZAD HIND FAUJ :**

Collection and preservation of Military material of Azad Hind Fauj. (XXXVII—4-3-70), 107-08.

History of Azad Hind Fauj to be included in the syllabus of studies in Military Academies. (XXXVII—4-3-70), 108.

**AZAD KASHMIR.**—Allegations in "Azad Kashmir" regarding J. K. Territory handed over by Pakistan to China. (XXXVII—4-3-70), 190-91.

**AYURVEDA :**

Research in ancient Ayurvedic field. (XXXIX—20-4-70), 160-61.

Studies of ayurvedic medicine. (XLI—11-5-70), 221-22.

**AZAMGARH.**—Licence to Jaipuria of Kanpur for setting up of fibre plant in Rai Bareilly and textile mill at Mau in Azamgarh. (XXXVII—16-11-70), 83-84.

**B**

**B.E.E.L.—Observations of Maharashtra Minister of Irrigation re. non-delivery of generator by BBEL. (XLI—9-5-70), 28-29.**

**B.E.S.T. WORKERS' UNION, BOMBAY.—Resolution passed by B.E.S.T. Workers' Union. (XXXVI—26-2-70), 61.**

**B. P. SHEET(S).—Quota of BP sheets for Rajasthan. (XLI—5-5-70), 122-123.**

**B. PATNAIK(P) LTD.—Contracts given by Rourkela Steel Plant to M/s. B. Patnaik (P) Ltd. for supply of Iron and Manganese Orcs. (XXXIX—7-4-70), 92-93.**

**B. TWILL BAGS.—Supply of B-Twill Bags. (XVI—18-5-70), 102.**

**BABCOCK AND WILCOX (INDIA) LTD.—Closure of Babcock and Witcox (India) Ltd., Calcutta. (XXXVII—10-3-70), 57-58.**

**BABY FOOD :**

Percentage of soyabean used in Baby Food and its source of purchase. (XL—30-4-70), 47.

Progress in setting up factories for Manufacture of Baby Food. (XXXIV—7-4-70), 67-68.

**BACKWARD AREA(S) :**

Ashram type of Education for Tribal Children. (XL—28-4-70), 84.

Concession for setting up industries in backward areas. (XLI—12-5-70), 63.

Development of backward areas in Various States. (XXXVI—25-2-70), 35-37.

Development of Backward areas of Madhya Pradesh. (XXXVIII—1-4-70), 109.

Development scheme for backward districts in the Country. (XXXVIII—31-3-70), 62.

P.I.B. Offices in Backward Areas. (XXXIX—9-4-70), 51-52.

Public sector Undertakings in Backward areas of Mysore State. (XL—29-4-70), 79-80.

Recommendations of working group of fiscal and financial incentives re : issue of licences for starting Industries in backward areas. (XLI—12-5-70), 62-63.

**BACKWARD AREA (S)—Contd.**

Social and Economic Backwardness of Himalayan Region from Ladakh to NEFA. (XXXVIII—1-4-70), 54.

Tax concessions for industries in backward areas. (XLI—1-5-70), 103-06.

**BACKWARD CLASS(ES) :**

Aid to backward classes/scheduled castes/scheduled Tribe Organisation at Nagpur. (XXXVII—10-3-70), 203.

Allocation of funds for Welfare of Backward Classes in Revised Plan. (XL—28-4-70), 54.

Availing of Training Opportunities by S.C., S.T. & Backward Classes. (XXXIX—9-4-70), 96-98.

Family Planning Progress amongst Poor and Backward Classes and Muslims. XXXIX—(6-4-70), 127.

Increase in reservation quota for backward classes. (XL—24-4-70), 44.

**BAILADILLA :**

Alleged bungling in grant of contract for float ore mining at Bailadilla iron ore mines. (XLI—11-5-70), 72-74.

Loss suffered by Bailadilla and Kiriburu Mines due to delay in supply of spare parts. (XLI—11-5-70), 73-75.

**BAJAJ AUTO LTD. :**

Bajaj Auto Ltd., Bombay and Automobile Products India Ltd. (XXXIX—7-4-70), 158-59.

Equity Capital and Profit of Bajaj A to Ltd. (XXXIX—7-4-70), 157.

**BALANCE OF TRADE (XLI—20-5-70), 122-24.**

Balance of Trade with U.S.A. and Federal Republic of Germany. (XXXVII—18-3-70), 124-26.

**BALDEV SINGH, SHRI :**

C.B.I. Inquiry into murder of Shri Baldev Singh. (XL—1-5-70), 103-04.

Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—24-3-70), 212-13.

Murder of Shri Baldev Singh. (XXXVI—27-2-70), 154-155; (XL—1-5-70), 104-05

**BAL THACKERAY.—Organisation of Parallel police force by Shiv Sena Chief. (XXXVIII—3-4-70), 107-08.**

**BALIA BARIYA BANDH.** (XLI—6-5-70), 25-29.

**BALLOTING OF BILLS.**—Re Ballotting of Private Members' Bill. (XXXIX—10-4-70), 338-40.

**BANARAS CHEMICALS FACTORY.**—Central Taxes outstanding against Banaras Chemicals Factory. (XL—4-5-70), 110-11.

**BANARAS HINDU UNIVERSITY :**

Irregularities in appointments in Banaras Hindu University. (XXXVII—9-3-70), 35.

Recommendations of Gajendragadkar Committee on Banaras Hindu University. (XXXVI—27-2-70), 118-19.

Shifting of R.S.S. Building from Banaras Hindu University Campus. (XXXIX—17-4-70), 49-50.

*Debates*

Closure of Banaras Hindu University (C.A.). (XXXVII—18-3-70), 196-216.

**BANASTHALI VIDYAPEETH.**—Assistance to Banasthali Vidyapeeth, Dr. Graham's Home and Inter State Board for Anglo-Indian Education. (XLI—15-5-70), 136.

**BANDH(S) :**

Bengal Bandh. (XXXIX—10-4-70), 45.

Observance of Bombay Bandh. (XXXIX—10-4-70), 175.

**BANGALORE :**

Cases of Assault on Tamil speaking people in Bangalore. (XXXVIII—3-4-70), 107.

Setting up of a Modern Component Testing Unit at Bangalore. (XL—22-4-70), 119.

**BANGKOK :**

Matters discussed at 26th Conference of ECAFE at Bangkok. (XLI—20-5-70), 79-82.

Programme of action emerging at the sessions of ECAFE, (XLI—20-5-70), 92-93.

**BANK(S) :**

Accepting of Guarantees of Former Managing Agents of Companies by Nationalised Banks. (XXXIX—20-4-70), 128-29.

Advances to agriculturists in Dharwar and Rajchur districts by the Central Bank of India. (XL—4-5-70), 226-27.

**BANK(S)—Contd.**

Advances to Holders of shares and debentures by Nationalised Banks. (XXXVII—9-3-70), 360.

Advancing of money against pulses, oil seeds, oils, grains by commercial banks. (XLI—11-5-70), 201-02.

Advantages to Employees serving in Nationalised Banks. (XL—27-4-70), 141.

Alleged Discriminatory Policies in favour of State Bank of India. (XXXVIII—30-3-70), 164.

Amount spent by State Bank and Nationalised Banks on Advertisements. (XL—4-5-70), 58.

Amount of Bank Credit Advanced during 'Current Busy Season'. (XXXIX—6-4-70), 59-61.

Appointment against Post of Money tester in State Bank of India Gorakpur. (XXXVIII—30-3-70), 184.

Asian Development Bank. (XLI—18-5-70), 51.

Bank Loans for Unemployed Emergency Commissioned Officers for Setting up small Scale Industries. (XL—22-4-70), 192.

Bank loans in Chattisgarh. (XLI—11-5-70), 224-25.

Bank set up by Messrs J. B. Mangharam & Co. in Gwalior. (XXXIX—20-4-70), 65-66.

Benefit to peasants of Chhotanagpur and Santhal Parganas from Nationalised Banks (XL—27-4-70), 234-35.

Branches of Banks set up in Bihar Sharif, District Patna, Bihar and applicants for loans. (XXXVII—9-3-70), 328.

Branches of Major scheduled Banks. (XXXVII—9-3-70), 392.

Branches of Nationalised Banks in Madhya Pradesh. (XXXIX—20-4-70), 78-79.

Branches of Nationalised Banks in U.P. (XXXVIII—30-3-70), 56.

Branches of Nationalised Banks opened in Urban and Rural areas. (XXXVII—9-3-70), 376.

Circular issued by Reserve Bank of India regarding credit facilities to small Entrepreneurs. (XXXVII—9-3-70), 256.

Commercial bank branches in Madhya Pradesh. (XLI—11-5-70), 203-05.

Control on Bank Advances against oil seeds, cotton and foodgrains. (XXXVII—9-3-70), 74.

**BANK (S)—Contd.**

- Credit Advanced by Banks. (XXXIX—6-4-70), 189-90.
- Dacoities and thefts in State Bank and other Nationalised Banks. (XXXVI—23-2-70), 119.
- Declaring of assets by officers of Nationalised Banks. (XXXVII—9-3-70), 435.
- Demonstration by Andhra Pradesh Bank Employees Federation. (XXXIX—13-4-70), 136-37.
- Dependence of Industries on Bank Credit. (XXXVI—2-3-70), 62-63.
- Difficulties in getting loans from Nationalised Banks. (XL—4-5-70), 100-101.
- Direct advances to Agriculturists by the Public Sector Banks. (XXXVIII—30-3-70), 165.
- Direct Advances to Small Man in Business, Industry and Agriculture by State Bank of India. (XXXIX—20-4-70), 195-96.
- Direction to Banks for credit to small farmers and self-employed persons. (XXXVI—23-2-70), 140-42.
- Directive issued to De-nationalised Bank by Reserve Bank in India. (XXXVII—9-3-70), 22-28.
- Directives issued by Reserve Bank to Scheduled Commercial Banks. (XXXVI—2-3-70), 189-90.
- Discussions with Government of Malaysia regarding future of Indian Banks in Malaysia. (XL—4-5-70), 204-05.
- Dividend paid to Depositors of Palai Central Bank. (XXXIX—13-4-70), 40-41; (XLI—18-5-70), 56.
- Effect on footwear Industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.
- Employees in Nationalised Banks. (XLI—18-5-70), 212.
- Employment provided to people by Nationalised Banks. (XXXVII—9-3-70), 376.
- Enquiry into Credits given by the Custodians of Nationalised Banks. (XXXVI—23-2-70), 139-40.
- Expenditure on bank nationalization case in Supreme Court. (XXXVII—16-3-70), 36-37.
- Export Cells in Commercial Banks. (XXXVI—23-2-70) 200.
- Facilities to offices of Bihar Bank after merger into State Bank of India. (XXXIX—13-4-70), 136.

**BANK (S)—Contd.**

- Finance made available to people before nationalisation of Banks. (XL—27-4-70), 5-7-60.
- Foreign Banks in India. (XXXVI—2-3-70), 10-19.
- Formation of composit National Union by employees of Nationalised banks. (XXXIX—16-4-70), 117.
- Functions of Lead Banks. (XXXIX—6-4-70), 139-140.
- Godowns attached to each branch of Bank. (XXXVII—9-3-70), 438.
- Grant of Moratorium to National Bank of Lahore. (XXXVII—9-3-70), 17-22.
- Guidelines for progressive working of Nationalised Banks. (XXXVII—9-3-70), 433.
- 'Hard Accounts' in Banks. (XL—27-4-70), 176-77.
- Help to Co-operative Banks in U.P. by the Reserve Bank of India. (XXXVI—23-2-70), 200-02.
- Help to Farmers by the Central Bank to boost Food Production. (XXXIX—20-4-70), 108.
- Increase in Deposits after Bank Nationalisation. (XXXVII—9-3-70), 326.
- Indian and foreign owned and controlled banks. (XXXVII—16-3-70), 217-18.
- Instructions to Nationalised Banks operating in foreign countries. (XXXVII—9-3-70), 434.
- Integration of rural credit with cooperative credit and credit from banks. (XL—23-4-70), 162-63.
- Inter-corporate lending and investment in Nationalised Banking System. (XLI—18-5-70), 98.
- Irregularities in Banks. (XXXVII—9-3-70), 409.
- Joint Pakistani-Saudi Arabian Bank. (XXVII—4-3-70), 87-88.
- Lawyers engaged by Government to defend Banks Nationalisation Case. (XXXVIII—30-3-70), 84.
- Loan advanced by bank of Baroda to Maharashtra State Small Scale Industries. (XLI—11-5-70), 61-62.
- Loan facilities to Handloom and Power loom weavers by Nationalised Banks in Madhya Pradesh. (XXXVII—9-3-70), 259.

**BANK (S)—Contd.**

- Loans from nationalised Banks for creating self-employment. (XXXVIII—30-3-70), 173.
- Loan from Nationalised banks for opening New Post Offices. (XL—30-4-70), 46.
- Loans given to small businessmen and agriculturists by different banks in Himachal Pradesh and Punjab. (XXXVII—16-3-70), 205.
- Loans given to Tangawalas, Rickshaw pullers and Farmers by Nationalised Banks in Delhi. (XXXVII—9-3-70), 400.
- Loans to medical personnel and doctors by nationalised banks. (XL—4-5-70), 117-18.
- Loans to Societies of Fishermen by Nationalised Banks. (XLI—18-5-70), 52.
- Measures for Working of Nationalised Banks after Supreme Court's Judgement. (XXXVIII—30-3-70), 41.
- Meeting of Coordination Committee on Nationalised Banks. (XXXIX—13-4-70), 182-83.
- Meeting of custodians of nationalised banks with Chairman of State Bank of India regarding agricultural loans. (XL—27-4-70), 99-100.
- Nationalisation by Smaller Banks in private Sector. (XXXVI—23-2-70), 49-50.
- Nationalisation of the Branch of an Indian Bank by Yemen. (XXXIX—20-4-70), 191.
- Nationalised Banks in Burhampur city of Madhya Pradesh. (XXXVII—9-3-70), 259.
- New Rules for recruitment in Nationalised Banks. (XL—27-4-70), 72.
- Nomination of Representative on board of Nationalised Banks by All India Bank Association. (XXXIX—20-4-70), 141.
- Non-banking operations undertaken by nationalised banks. (XL—4-5-70), 220-21.
- Opening of Branch Offices by non-Nationalised Banks in Delhi. (XXXVI—23-2-70), 144.
- Opening of branches of nationalised Banks in Darbhanga District, Bihar. (XL—4-5-70), 155-56.
- Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.
- Permission to use Regional Languages by Banks while. (XL—4-5-70), 46-47.
- Personal Guarantees of Managing Directors insisted by financial Institution and Banks. (XXXVI—3-3-70), 164-65.

**BANK (S)—Contd.**

- Probe against the Directors of different Banks. (XXXVII—9-3-70), 308.
- Proposal to set up Insurance Corporation to stand Security for loans given by Nationalised Banks. (XXXVIII—30-3-70), 42.
- Purchase of Government Securities in the Punjab National Bank Ltd. (XXXVII—9-3-70), 308.
- Rate of interest charged by Banks. (XXXVI—23-2-70), 132-33.
- Recovery of loans advanced by Nationalised Banks. (XXXVII—9-3-70), 263.
- Recruitment of Clerks in Nationalised Banks. (XLI—18-5-70), 59.
- Regional Committees for nationalised Banks. (XL—27-4-70), 87.
- Report submitted by the 'Lead Banks' regarding potential credit needs. (XXXIX—13-4-70), 177-78.
- Returning of used cheques by Banks above Rs. 2,500. (XXXVII—9-3-70), 397.
- Robbery in Calcutta branch of State Bank of India. (XXXVI—27-2-70), 198.
- Scheme for management and regulation of Nationalised Banks. (XXXIX—13-4-70), 167.
- Secret reserves of Nationalised Banks. (XL—27-4-70), 50-51.
- Shares held by former Maharaja of Gwalior in Krishanram Baldev Bank. (XL—27-4-70), 159-60.
- Shifting of policy decisions from local Bank heads. (XXXVI—2-3-70), 194-95.
- Subsidy for setting up of hospitals by people in Rural Areas. (XXXVIII—30-3-70), 126.
- Supreme Court's judgement regarding Nationalisation of Banks. (XXXVII—11-3-70), 138-39.
- Surplus funds of Banks in West Bengal. (XXXVI—2-3-70), 180.
- Transfer of shares of former Maharaja of Gwalior from Krishanram Baldev Bank. (XL—27-4-70), 158-59.
- Union Minister's Statement on the Supreme Court's judgement on Nationalisation of Banks. (XXXVII—11-3-70), 137-38.
- Use of Hindi in Nationalised of Banks. (XXXIX—20-4-70), 47-48.
- Use of bank credit for take over bids. (XXXVII—16-3-70), 151-52.

**BANK (S)—Contd.**

Vigilance body to prevent Corruption in Nationalised Banks. (XXXIX—20-4-70), 11-20.

Working of Nationalised Banks. (XXXIX—20-4-70), 54-56.

*Debates*

Foreign Banks in India (H.A.H. Dis.). (XL—27-4-1970), 423-36.

Help to Food Corporation of India by nationalised banks (H.A.H. Dis.). (XXXIX—17-4-70), 302-22.

Opening of Branches of Nationalised Banks in Bihar. (H.A.H. Dis.). (XLI—13-5-70), 294-316.

**BANK EMPLOYEE(S) :**

Demands by All-India Bank Employees' Association. (XXXVIII—30-3-70), 167.

Demands made by National Union of Bank Employees. (XXXIX—20-4-70), 220-21.

Representation of Banks Employees on the Management of Nationalised Bank. (XXXVI—23-2-70), 142.

Strike by Employees of Nationalised Banks against the Supreme Court Judgement on Bank Nationalisation. (XXXVIII—30-3-70), 31.

**BANK NATIONALISATION :**

Adoption of Shri Nath Pai's Constitution (Amendment) Bill consequent on Supreme Court's verdict on Bank Nationalisation. (XXXVII—10-3-70), 40.

Assurance to Parliament regarding policy of Bank nationalisation. (XXXVII—16-3-70), 138-39.

Expenditure on bank nationalization case in Supreme Court. (XXXVII—16-3-70), 36-37.

Opinion sought from Law Ministry on issuing of Ordinance on Bank Nationalization. (XXXVII—17-3-70), 44-45.

M.P.'s reaction on invalidated Bank Nationalisation Act Censored by AIR. (XXXVII—12-3-70), 112.

**BANK RATE :**

Bank Rate cut by Great Britain. (XXXIX—6-4-70), 42-43.

Increase in Interest Rates on Deposits by R.B.I. (XXXIX—20-4-70), 56-57.

Raising of Bank Rate. (XXXIX—13-4-70), 125-26.

**BANKING :**

Amount advanced to Transporters, Rickshawalas and small Contractors, etc. (XL—4-5-70), 140-41.

**BANKING—Contd.**

Amount of Bank credit advanced during 'Current Busy Season'. (XL—4-5-70), 154-55.

Direct Advances given to 'Small Man'. (XL—4-5-70), 186-87.

Fixing up of criterion of credit worthiness. (XL—4-5-70), 188-89.

Proposals formulated by banks for advancing of loans. (XL—4-5-70), 118-19.

**BANGLA CONGRESS.**—Meeting of Bangla Congress leaders with Home Minister and Prime Minister (C.A.) (XXXVII—16-3-70), 227-41.

**BARAUNI REFINERY.** (XXXVI—2-3-70), 32-33.

Proposal for modifying existing plant at Barauni refinery. (XLI—11-5-70), 59-60.

Utilisation of additional capacity created for Barauni Refinery. (XXXIX—14-4-70), 29-38.

**BARREL(S) AND DRUM(S) :**

Manufacture of Barrels by Standard Drum and barrel manufacturing Co. and Hind Galvanising and Engineering Co. Ltd. for Indian Oil Corporation. (XXVI—23-2-70), 95.

Manufacture of Bitumen Drums by Burmah Shell Refinery. (XXXVI—23-2-70), 177-78.

Supply of barrels by Hind Galvanising Engineering Co. (P) Ltd., I.O.C. (XXXVI—23-2-70), 155-57.

Supply of Barrels to other Oil Companies and Customers by Hind Galvanising and Engineering Co. (XXXVI—2-3-70), 134.

Supply of Oil Barrels and Bitumen Drums to Indian Oil Corporation. (XXXVI—23-2-70), 34-35.

**BARREL FABRICATION INDUSTRY.** (XXXVI—3-3-70), 113-14.

Utilisation of Idle Capacities in Barrel Fabrication Industry. (XXXIX—7-4-70), 80-81.

**BASU, SHRI JYOTI :**

Reservation made for Shri Jyoti Basu for travelling from Calcutta to Patna. (XLI—12-5-70), 117.

*Debates*

Attack on Shri Jyoti Basu (St). (XXXVIII—31-3-70), 278-81.

Attempt on life of Shri Jyoti Basu (XXXVIII—31-3-70), 156-58.



**BATA SHOE CO. :**

Faridabad Shoe Factories workers Meeting with Prime Minister. (XXXIX—9-4-70) 165-j

Investment of foreign capital in Bata Shoe Company. (XLI—19-5-70), 45-46.

**BAY OF BENGAL.**—Soviet Research Ship in Bay of Bengal for Development of Fisheries. (XXXIX—9-4-70), 78-79.

**BEAS DAM :**

Acquisition of land by beas project authorities. (XL—29-4-70), 157-58.

Completion of Beas dam. (XLI—13-5-70), 144.

Conveyance facilities to employees of Beas Dam Project. (XXXIX—8-4-70), 154.

Rehabilitation of Outcets of Beas dam. (XXXVI—25-2-70), 117-18.

**BEAS SUTLEJ LINK PROJECT :**

Complaint by labour unions of Beas, Sutlaj link project to Chief Labour Commission Delhi regarding violation of factory act by the Management during strike period. (XXXVIII—26-3-70), 187-88.

Effect on Beas-Sutlej link project at Pandoh due to agitation of Himachal Pradesh non-gazetted staff, (XLI—20-5-70), 47-48.

Strike in Beas-Sutlaj Link Project. (XL—23-4-70), 137-38.

**BEATING RETREAT PROGRAMME.**—Songs included in beating retreat Programme 1970. (XXXVII—11-3-70), 42-43.

**BEEDI INDUSTRY :**

Application of E.F.F. Scheme to Labour in Beedi Industry in Madhya Pradesh. (XLI—14-5-70), 121-22.

Delay in Application of Bonus Act to Beedi Workers. (XL—23-4-70), 188-89.

Request by Kerala Government to include Beedies in purchase Programme of army purchases organisation. (XXXIX—8-4-70). 93-94.

Survey of beedi industry by EPF organisation. (XLI—7-5-70), 71.

**BEGGAR HOUSES** (XLI—5-3-70), 145.

**BEGGARY :**

Beggary Problem in Delhi. (XXXVI—24-2-70), 176-77.

Existence of evils of Begar, Forced Labour and Mortgaging of Children. (XXXVI—3-3-70), 87-88.

**BEGGARY—Contd.**

Increase in Beggary. (XLI—12-5-70), 102.

Legislation for abolition of Beggary in India. (XXXVI—3-3-70), 54.

Programme for abolition of beggary. (XXXVI—3-3-70), 203.

Proposals for setting up separate colonies for beggars outside Delhi and other cities. (XLI—19-5-70), 116.

**BELGIUM :**

Removal of Indian and Belgian flags from Windsor Place, New Delhi. (XLI—20-5-70), 67-68.

Setting up of an Atomic Power House by Belgium in Pakistan. (XXXVII—18-3-70), 106-07.

Supply of modern hotel equipment by Belgium. (XL—30-4-70), 75.

**BENGAL ENAMEL COMPANY LTD., CALCUTTA.**—Complaints against Bengal Enamel Company Ltd., Calcutta re. blackmarketing of imported Steel Sheets. (XXXVIII—24-3-70), 309-10.

**BENGAL POTTERIES LTD. :**

Annual accounts of M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 69.

Appointment of Managing Director in M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 69.

Complaints of mismanagement and exploitation from shareholders of M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 68.

Misappropriation of funds of M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 67.

**BENNET COLEMAN CO.**—Reported Resignation of Shri Mohan Kumaramangalam from the Board of Bennet Coleman and Co. (CA). (XLI—20-5-1970), 171-83.

**BETEL NUT (S) :**

Production of raw Betel Nut. (XXXIII—2-4-70), 60-62.

Sale of cloves and betelnuts by STC. (XLI—30-5-70), 159.

**BHABHA ATOMIC RESEARCH CENTRE :**

Electron Beam Welding Unit designed by Bhabha Atomic Research Centre, Trombay. (XXXVIII—25-3-70), 125-26.

Memorandum of grievances presented by employees of Bhabha Atomic Research Centre Trombay. (XLI—13-5-70), 59.

- BHAKRA DAM :**
- Management of Bhakra Complex. (XXXVII—4-9-70), 54.
- Power generation in Bhakra. (XL—30-4-70), 28-37.
- Repairs to Bhakra Canals. (XXXIX—8-4-70), 14-17.
- Water supply to Gangnagar and Bhakra Canal. (XLI—7-5-70), 30-34.
- BHAKRA CONTROL BOARD.**—Taking over Rupor Harike, and Ferozepur Dams by Bhakra Control Board. (XXXVI—25-2-70), 27.
- BHARAT ALUMINIUM CO. LTD.**—Managing Director/Chairman of Bharat Aluminium Company Ltd. (XXXIX—20-4-70), 99.
- BHARAT BARREL AND DRUM MANUFACTURING COMPANY :**
- Action against IOC official connected with placing of orders with Bharat Barrel and Drum Manufacturing Company. (XLI—11-5-70), 133-34.
- Allotment of steel sheets to M/s Bharat Barrel and Drum Manufacturing Co. (P) Ltd. (XL—21-4-70), 46-47.
- Purchase of Barrels by IOC from Bharat Barrel and Drum Manufacturing Company in spite of its being Black-listed. (XXXIX—6-4-70), 209-10.
- BHARAT ELECTRONICS LTD. :**
- Demands for allocation of a Unit of Bharat electronics to Haryana (XLI—13-5-70), 98.
- Manufacture of cyclone Warning Radars by Bharat Electronics Ltd. (XXXVI—25-2-70), 114-15.
- Proposal to set up Plants in U.P. by H.A.L. and Bharat Electronics. (XXXIX—8-4-70), 144.
- BHARAT HEAVY ELECTRICALS LTD. :**
- Crisis in Bharat Heavy Electricals Ltd. (XXXVI—24-2-70), 162.
- Demands of employees of Bharat Heavy Electricals Ltd., Hardwar. (XXXVIII—24-3-70), 339-40.
- Export orders for Bharat Heavy Electricals Ltd. (XXXVII—17-3-70), 80-81.
- Production of electrical machinery by Bharat Heavy Electricals Ltd. (XXXVIII—24-3-70), 261-63.
- Setting up of foundry for Bharat Heavy Electricals Ltd. (XXXVIII—24-3-70), 340-41.
- BHARAT NIDHI LIMITED.**—Investment by Bharat Nidhi Limited in the companies under Sahu Jain Limited. (XL—21-4-70), 103-05.
- BHARAT OVERSEAS (PRIVATE) LTD.**—Outstanding amount of taxes against Bharat Overseas Pvt. Ltd., New Delhi. (XL—4-5-70), 235-36.
- BHARAT SEWAK SAMAJ :**
- Missing Files relating to Bharat Sewak Samaj. (XXXVI—26-2-70), 177.
- Non-submission of records to Commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70), 218-19.
- Report by Kapur Commission on Bharat Sewak Samaj. (XXXVII—5-3-70), 93.
- BHILAI STEEL PLANT :**
- Export of Structural produced at Bhilai Steel Plant. (XXXVII—10-3-70), 86-87.
- Import of diesel engines from Russia for Bhilai Steel Plant. (XLI—19-5-70), 41.
- Indo-Russian Agreement on Expansion Bhilai Steel Plant. (XXXIX—14-4-70), 144.
- Loss in Bhilai Steel Plant. (XXXIX—14-4-70), 120.
- Production in Bhilai Steel Plant. (XL—28-4-70), 101.
- Production of wire rods in Bhilai Steel Plant. (XL—21-4-70), 88-89.
- Setting up of pig iron plants around Bhilai steel plant. (XLI—5-5-70), 98-99.
- Theft cases in Bhilai Steel Plant. (XXXIX—7-4-70), 140.
- Workers employed in Bhilai Steel Plant on jobs meant for Engineers. (XXXIX—14-4-70), 119.
- BHUTAN.**—Reported decision of Bhutan to apply for membership of U.N.O. (C.A.). (XL—30-4-70), 158-70.
- BHUTTO, SHRI.**—Distribution of Balloons Bearing photo of Mr. Bhutto. (XXXVI—27-2-70), 170-71.
- BICYCLE(S) :**
- Demand of Cycle manufacturers for increase in price of Bicycles. (XXXVI—24-2-70), 182. (XLI—12-5-70), 195.
- Export of bicycles. (XL—21-4-70), 55-57.
- BIHAR :**
- Abolition of Upper House in Bihar. (XL—21-4-70), 69-70.

## BIHAR—Contd.

- Air Service from Patahi and Motihari Aerodromes in Bihar. (XXXVIII—24-3-70), 198-99.
- A.I.R. Station in North Bihar. (XL—30-4-70), 49-50.
- Arbitrary Retrenchment in Collieries in Bihar and West Bengal. (XXXVI—26-2-70), 119.
- Atomic power station in North Bihar. (XXXVII—11-3-70), 111-12.
- Attack on procession in Bihar. (XLI—15-5-70), 75-76.
- Augmentation of size of Fourth plan for Bihar State. (XXXVII—18-3-70), 149-50.
- Automatic exchanges installed in Bihar during last two years. (XL—30-4-70), 155.
- Backward Districts in North Bihar. (XXXIX—8-4-70), 83-84.
- Blackmarketing in kerosene oil in North Bihar. (XXXVII—16-3-70), 163-64.
- Bomb explosions in Bihar. (XLI—15-5-70), 45.
- Branch Post Offices in Ganguli and Damodarapur in Darbhanga, Bihar. (XXVIII—2-4-70), 103-04.
- Branches of Banks set up in Bihar Shariff, District Patna, Bihar and applicants for loans. (XXXVII—9-3-70), 328.
- Central aid for development of minor irrigation in Bihar during 1970-71. (XL—23-4-70), 159-62.
- Central grant for development of tourist centres in Bihar. (XL—1-5-70), 53-54.
- Central project for Power Production in North Bihar. (XL—22-4-70), 179.
- Committee to examine complaints from Public re. Railway facilities in Bihar. (XXXVII—17-3-70), 30-31.
- Competitive examination conducted by Bihar Government for absorption of released emergency commissioned officers. (XLI—20-5-70), 78-79.
- Complaints against Welfare Officer of P. & T. Department for Bihar Circle. (XXXVII—12-3-70), 135-37.
- Complaint by B.K.D. Candidate regarding Election held in Denapur during Mid-term Poll in Bihar. (XXXVI—24-2-70), 206-07.
- Construction of a Dam at Kuttu on River Koil, Bihar. (XL—22-4-70), 202.
- Construction of Houses for Harijans in Bihar. (XXXIX—14-4-70), 79.

## BIHAR—Contd.

- Construction of Hydel Power Station in Motipur, Bihar. (XXXVII—18-3-70), 134.
- Contract labour in collieries in Bihar. (XXXVIII—26-3-70), 93-95.
- Crises in Bihar Copper Mines and allied Industries. (XL—4-5-70), 216-17.
- Delay in getting trunk call to north Bihar cities of Samastipur, Darbhanga and Madhubani. (XLI—7-5-70), 125-26.
- Delay in Starting work at Rakha Copper Projection Bihar. (XXXVI—23-2-70), 196.
- Demand for funds for the completion of Gandak Western Kosi, Bagmati and other projects in Bihar. (XL—22-4-70), 154.
- Demand of employees of Bihar electricity board. (XLI—20-5-70), 156-57.
- Development of agriculture in Bihar under Fourth Plan. (XXXVIII—26-3-70), 175-77.
- Development of Railways in Bihar. (XL—28-4-70), 49.
- Development of roads in district Champaran in Bihar. (XXXVIII—25-3-70), 97.
- Development of Vaishali in Bihar as Tourist Centre. (XL—1-5-70), 157.
- Difficulties faced by the handloom Weavers in Bihar. (XL—22-4-70), 78.
- Effect of Sand deposits in Fields of Purnea Binar. (XXXIX—8-4-70), 74-75.
- Employees of P. & T. circle, Bihar still under suspension. (XLI—7-5-70), 172-73.
- Establishment of Mithila University in Bihar (XXXIX—17-4-70), 85-86.
- Extension of electricity to rural areas of Bihar. (XXXVIII—25-3-70), 94-96.
- Extension of Gandak Project Canal upto Saran, Bihar. (XXXVIII—25-3-70), 36.
- Extension of Kamala Embankments beyond Jai Nagar (Bihar), (XXXVI—25-2-70), 173.
- Facilities for Canteen and Tiffin Rooms for P. and T. Employees in Bihar Circles. (XL—23-4-70), 115-16.
- Famine in Bihar. (XL—30-4-70), 43-44.
- Finalisation of Draft Fourth Plan for Bihar State. (XXXVII—4-3-70), 186.
- Financial aid to Bihar Government for improvements in Markets. (XLI—14-5-70), 31-32.
- Floating of Pumping Sets in Bihar. (XXXIX—8-4-70), 118.

## BIHAR—Contd.

- Geological Survey of North Bihar. (XL—4-5-70), 171-72.
- Gheraoes in Coal Mines in Bihar. (XXVIII—2-4-70), 155-56.
- Grant of Loan to Bihar during the year 1970-71. (XXXIX—20-4-70), 156-57.
- Harassment by Christian Missionaries in Bihar. (XXXIX—7-4-70), 147.
- Historical remains near Kesaria in Champaran district. (Bihar). (XL—1-5-70), 159-60.
- Implementation of recommendations of Central Wage Board for Engineering Industry by Bihar Government. (XXXVII—5-3-70), 178-79.
- Incorrect gradation of sugar by Vishnu Sugar Mills Limited, Gopal Ganj, Saran, Bihar. (XLI—7-5-70), 149.
- Increase in Irrigation Rates by 50 per cent by Bihar Government. (XXXIX—8-4-70), 97.
- Increase in supply of foodgrains to Bihar. (XXXVIII—26-3-70), 175.
- Industrial Development of North Bihar. (XXXVI—3-3-70), 104-06.
- Industries in Bihar. (XXXVII—10-3-70), 85-84.
- Installation of pumping sets for irrigation purposes in Bihar. (XXXVII—5-3-70), 76-77.
- Intimidation of voters in mid-term polls in UP and Bihar. (XL—21-4-70), 137-39.
- Irrigational facilities in Chota Nagpur and Santhal Pargana by Bihar Government. (XXXVI—25-2-70), 52-53.
- Issue of licences to companies in Bihar. (XXXVIII—24-3-70), 300-01.
- Letter from Secretary, Koyla Mazdoor Sabha, Merma district Hazaribagh, Bihar to the former Labour Minister (XXXIX—16-4-70), 128.
- Lock-outs in Coal Mines in Bihar. (XXVIII—2-4-70), 154-55.
- Looting of crops and murders by extremists in Bihar. (XL—1-5-70), 130.
- Loss incurred by Bihar Electricity Board. (XL—22-4-70), 152.
- Malpractice in No. 18 seam of Bhaga Bandh Collieries at Aalgaria, Dhanbad (Bihar) by Bird and Company. (XL—23-4-70), 207.
- Mandan Mishra University in Bihar. (XXXVIII—24-3-70), 180-81.
- Mining of sulphur at Akjhore in Bihar. (XLI—11-5-70), 168-69.

## BIHAR—Contd.

- Mobile Custom Service in Bihar. (XL—23-4-70), 181-82.
- New Building for post office at Sangrampur, Bihar. (XXXIII—5-3-70), 137-38.
- Opening of branches of nationalised Banks in Bihar. (XXXVII—9-3-70), 369.
- Opening of branches of nationalised Banks in Darbhanga District, Bihar. (XL—4-5-70) 155-56.
- Opening of branches of nationalised banks in district Champaran Bihar. (XXXVII—16-3-70), 186-88.
- Opening of a post office at Rahika (Madhubani), Darbhanga, Bihar. (XXXVIII—26-3-70), 163-64.
- Opening of Post Offices in Bajraha, Mahekia etc. in Darbhanga (Bihar). (XXXVIII—26-3-70), 204-05.
- Opening of Post Offices in Darbhanga District. (XXXVI—26-2-70), 141-42.
- Opening of Public Call Office at Bhaptiabi (Bihar). (XL—23-4-70), 126-27.
- Opening of public call offices in post office on Indo-Nepalese Border areas of Bihar. (XXXVII—5-3-70), 139-40.
- Outstanding Amount of Central Loan against Bihar. (XXXIX—20-4-70), 42.
- Paper Mill in Palamau district of Bihar. (XL—28-4-70), 118.
- Participation of Bihar and Assam in Equity Capital of three Refineries. (XXXVI—23-2-70), 28.
- Payment to Teachers of Christian Mission Colleges and Schools in Bihar. (XXXVII—13-3-70), 77-78.
- Per Capita availability of power in South Bihar, North Bihar and whole of India, per annum. (XL—29-4-70), 156-57.
- Per Capita Income of Bihar. (XL—22-4-70), 200.
- Permission for increase of Spindles by Bihar Cotton Mills Ltd., Patna. (XXXVII—4-3-70), 83.
- Policy for installation of Diesel Engine and Power Engine Pumping Sets in Bihar and UP. (XL—23-4-70), 57-59.
- Post Office, Telegraph Offices and Public Call Offices opened in Bihar Circle and Recommendation of M.Ps. (XL—23-4-70), 118-19.
- Post Offices in Bihar and their working. (XL—30-4-70), 105.
- Productive and Unproductive loans given to Bihar. (XXXIX—20-4-70), 156.
- Profits made by Sugar Mills in U.P. and Bihar. (XXXVI—26-2-70), 76.

BIHAR—*Contd.*

- Project under construction in Bihar. (XXXVII—4-3-70), 185-86.
- Reconstitution of Regional Post and Telegraph Advisory Committee for Bihar Circle. (XLI—14-5-70), 131-32.
- Refund of unutilised amount by Bihar. (XLI—11-5-70), 151.
- Rehabilitation of closed paper Mills in Bihar. (XXXVI—24-2-70), 189.
- Request by Bihar for construction of Dagma barrage on Kosi river, Bihar. (XLI—20-5-70), 92.
- Scarcity-Hit Areas in Bihar, Rajasthan and U.P. (XXXVI—26-2-70), 58-60.
- Scarcity of Kerosene Oil in North Bihar. (XXXIX—13-4-70), 178-79.
- Setting up headquarters of Rajendra Agricultural University, Bihar. (XXXIX—16-4-70), 99.
- Setting up of a Composite fertilizer factory in Cooperative Sector in Bihar. (XXXVII—5-3-70), 101-02.
- Setting up of Agro-based industries in Bihar. (XXXVIII—24-3-70), 354.
- Setting up of dairy farm in Sahabganj and Motipur in Bihar. (XXXVIII—26-3-70), 170-71.
- Setting up of glazed tiles factory in North Bihar. (XLI—5-5-70), 99.
- Small Farmers Development Agencies in Purnea, Bihar. (XL—23-4-70), 110.
- Sone Canal Project or North Kopal Project in Bihar. (XLI—6-5-70), 65-66.
- Statement by Chief Minister of Bihar re. deteriorating economy of Bihar State. (XL—29-4-70), 70-71.
- Strike by Sugarcane Growers in Bihar. (XXXVII—12-3-70), 191-93.
- Survey of Pun Pun irrigation project of Bihar. (XXXVII—11-3-70), 134-35.
- T. V. Station at Darbhanga, Bihar. (XL—30-4-70), 135.
- Telegraph Offices, Public Call Offices opened in Shahabad and Darbhanga, Bihar. (XL—23-4-70), 118.
- Telephone Bills outstanding against Firms & persons in Bihar. (XXVIII—2-4-70), 123.
- Telephone Bills outstanding in Bihar. (XL—23-4-70), 114-15.
- Telephone directory for Bihar circle. (XLI—7-5-70), 150-61.

BIHAR—*Contd.*

- Telephone Exchanges at Sangrampur and Asarganj Bihar. (XXXVII—5-3-70), 138.
- Upgrading of Katihar 'C' class city. (XL—27-4-70), 108.
- Uranium Deposits in Bihar. (XXXVII—18-3-70), 178-79.
- Working of Belhaxar Post Office, Darbhanga (Bihar). (XXXIX—9-4-70), 144-45.
- Debates*
- Ashoka and Thakur Paper Mills (Dis). (XXXVII—10-3-70), 336-57.
- Election to the Bihar Legislative Council (CA). (XL—24-4-1970), 179-200.
- Opening of Branches of Nationalised Banks in Bihar, H.A.H. (Dis.), (XLI—13-5-70), 294-316.
- Reported unresolved border dispute between U. P. and Bihar and possibilities of clashes over harvest (C. A.). (XXXVIII—31-3-70), 158-75.
- Riots in Ghaibasa. (CA). (XXXIX—20-4-70), 235-45.
- Role of Governors in recent ministry making in U. P. and, (XXXVI—23-2-70), 304-62.

BIHAR AGRO INDUSTRIES CORPORATION.—Application received by Bihar Agro-industries Corporation for tractors and their disposal. (XXXVIII—2-4-70), 114-15.

BIHAR COTTON MILLS LTD.—Increase of Spindles in the Bihar Cotton Mills Ltd., Calcutta. (XXXVIII—1-4-70), 123.

## BILL(S) :

- Homoeopathic Central Council Bill. (XLI—18-5-70), 162.
- Model Bill for ending Share-Cropping in States. (XL—23-4-70), 53.
- Number of Bills received from West Bengal for President's Assent. (XL—1-5-70), 87.

*Debates*

- Additional Duties of Excise (Goods of Special Importance (Amendment) Bill :  
 Consid. (XXXVI—24-2-70), 335-57.  
 Consid. Cl. (XXXVI—24-2-70), 357-60.  
 Motion to pass as amended (XXXVI—24-2-70), 360.

## BILL(S)—Contd.

- Message from R. S. returning the Bill without recommendation. (XXXVI—11-3-70), 210.
- Assent. (XXXVIII—26-3-70), 287.
- Advocats (Second Amendment) Bill extension of time for presentation of S. C. Report (XXXVI—20-2-70), 46-47.
- Appropriation Bill, 1970. Int. (XXXVIII—25-3-70), 268-77.
- Consid. (XXXVIII—25-3-70), 267-76
- Passed (XXXVIII—25-3-70), 276
- Message from R. S. returning the Bill without recommendation (XXXVIII—31-3-70), 173-74.
- Assent (XXXVIII—3-4-70), 228.
- Appropriation (No. 2) Bill, 1970. Int. (XL—30-4-70), 340.
- Consid. and passed. XL—30-4-70), 340-44.
- Message from R. S. returning the Bill without recommendation. (XLI—8-5-70), 168-69.
- Assent (XLI—15-5-70), 202.
- Appropriation (No. 5) Bill, 1969 :  
    Assent (XXXVI—24-2-70), 251.
- Appropriation (No. 6) Bill 1969 :  
    Assent (XXXVI—24-2-70), 251.
- Appropriation (Railways) Bill, 1970 :  
    Int. (XXXVIII—28-3-70), 139-40.
- Consid. (XXXVIII—28-3-70), 140-46.
- Passed (XXXVIII—28-3-70), 146.
- Message from R. S. returning the Bill without recommendation. (XXXVIII—31-3-70), 302.
- Assent (XXXVIII—3-4-70), 228.
- Appropriation (Railways) No. 2. Bill, 1970 :  
    Int (XXXVIII—28-3-70), 174.
- Consid. (XXXVIII—28-3-70), 174.
- Passed (XXXVIII—28-3-70), 175.
- Message from R. S. returning the Bill without recommendation. (XXXVIII—31-3-70), 302.
- Assent (XXXVIII—3-4-70), 228.
- Appropriation (Railways) No. 5 Bill 1969 :  
    Assent (XXXVI—24-2-70), 251.
- Appropriation (Vote on Account) Bill, 1970 :  
    Int. (XXXVII—18-3-70), 258-59.
- Consid. (XXXVII—18-3-70), 259-69.
- Passed. (XXXVII—18-3-70), 209.
- Message from R. S. returning the Bill without recommendation. (XXXVIII—28-3-70), 3.
- Assent (XXXVIII—3-4-70), 227.

## BILL(S)—Contd.

- Architect Bill :  
    Message from R. S. forwarding a copy of the Bill as passed by R. S. (XLI—14-5-70), 233-34.
- Army, Air Force and Naval Law (Amendment) Bill :  
    Consid. (XLI—20-5-70), 257-60.
- Consid. Cl. (XLI—20-5-70), 260-61.
- Motion to pass (XLI—20-5-70), 261.
- Assam Reorganisation (Meghalaya) Bill :  
    Assent (XXXVI—24-2-70), 252.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill :  
    Int. (XXXVI—27-2-70), 222-51.
- Consid. (XXXVII—18-3-70), 269-334.
- Consid. (XXXVIII—24-3-70), 421-500.
- Consid. Cl. (XXXVIII—24-3-70), 502-676.
- Passed. (XXXVIII—24-3-70), 676.
- Message from R. S. agreeing without amendment. (XXXVIII—30-3-70), 214-15.
- Banking Laws (Amendment) Bill, by Shri Bhagaban Das.  
    Int. (XXXVII—13-3-1970), 288.
- Bihar Appropriation Bill, 1969 :  
    Assent (XXXVI—24-2-70), 251.
- Bihar Land Reforms (Regulating Mines and Minerals) Validation Bill :  
    Assent (XXXVI—24-2-70), 252.
- Bombay Atomic Authority Bill :  
    by Shri George Fernandes.  
    Int. (XXXVII—13-3-1970), 360.
- Calcutta Port (Amendment) Bill :  
    Consid. as passed by R. S. (XXXVIII—31-3-70), 187-223.
- Consid. Cl. (XXXVIII—31-3-70) 223-32.
- Motion to pass (XXXVIII—31-3-70), 232-35.
- Message from R. S. forwarding a copy of Bill as passed by R. S. (XXXVII—12-3-70), 266.
- Assent (XXXVIII—3-4-70), 228.
- Capital Punishment Abolition Bill :  
    by Shri Om Prakash Tyagi.  
    Int. (XXXIX—10-4-70), 281.
- Central Sales Tax (Amendment) Bill :  
    Int. (XLI—20-5-70) 229-34.
- Central Silk Board (Amendment) Bill :  
    Message from R. S. returning the Bill with Amendments. (XLI—11-3-70), 250-51.

**BILL(S)—Contd.**

- Consid. Amendments made by R. S. (XLI—20-5-70), 237-40.
- Central Universities (Students participation) Bill :  
Opinion (XLI—7-5-70), 204-05.
- Citizenship (Amendment) Bill :  
(Amendment of section 9.10 and substitution of new section 10-A) by Shri M. Narayana Reddy.  
Int. (XXXVI—27-2-70), 259.
- Civil Aviation (Licensing) Bill :  
by Shri S. C. Samanta.  
Int. (XXXVI—27-2-70), 260.
- Civil Liberties Commission Bill :  
by Shri Madhu Limaye.  
Int. (XLI—8-5-70), 213.
- Coal Mines (Conservation and Safety) Amendment Bill :  
Int. (XL—11-5-70), 260-63.
- Code of Civil Procedure (Amendment) Bill :  
(Amendment of section 80) by Shri Om Prakash Tyagi.  
Int. (XXXVIII—26-3-70), 350-51.
- Code of Civil Procedure (Amendment) Bill :  
Message from R. S. re : extension of time for presentation of J. C. Report. (XXXVIII—26-3-70), 287.
- Commission of Inquiry (Amendment) Bill :  
Message from R. S. Concurring in L. S. recommendation to Jain J. C. on the Bill. (XXXIX—6-4-70), 225-26.
- Companies (Amendment) Bill :  
(Insertion of new section 43B and amendment of sections 224, 237, etc.) Shri S. C. Samanta.  
Int. (XXXVI—27-2-70), 261.
- Companies Amendment Bill :  
(Insertion of new sections 224A, 224B and 224C) : by Chintamani Panigrabi  
Int. (XL—24-4-70), 239-43.
- Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Bill :
- Recommendation to R. S. to file vacancies. (XXXIX—6-4-70), 327-28.

**BILL(S)—Contd.**

- Constitution (Amendment) Bill :  
(Amendment of articles 32 and 226) by Shri Tenneti Viswanthan.  
Consid. (XXXVI—27-2-70), 262-78.  
Referred to S. C. (XXXVI—27-2-70), 278.
- Constitution (Amendment) Bill :  
(Amendment of article 85 and 174) by Shri Chand Goyal  
Int. (XXXVII—13-3-1971), 348-49.
- Constitution (Amendment) Bill :  
(Amendment of article 123) by Shri S. S. Kothari.  
Int. (XXXIX—10-4-70), 282.
- Constitution (Amendment) Bill :  
(Amendment of article 174) by Shri C. K. Bhattacharyya.  
Int. (XXXIX—10-4-70), 281.
- Constitution (Amendment) Bill :  
(Amendment of Article 16, 19 etc.) by Shri Madhu Limaye.  
Int. (XL—24-4-70), 239.
- Constitution (Amendment) Bill, 1967 :  
(Amendment of article 164) by Shri P. K. Deo.  
Consid. (XLI—8-5-70), 226-67.
- Constitution (Amendment) Bill :  
(Amendment of article 85) by Shri Srinibas Mishra.  
Int. (XXXVI—27-2-70), 259.
- Constitution (Amendment) Bill :  
(Amendment of Articles 120, 210, 343 etc.) by Shri Murasoli Maran.  
Int. (XXXVIII—26-3-70), 351.
- Constitution (Amendment) Bill :  
(Amendment of Articles 120, 210 and Part XVII) by Shri Murasoli Maran.  
Int. (XXXVIII—26-3-70), 352.
- Constitution (Amendment) Bill :  
(Amendment of article 164) by Shri P. K. Deo.  
Consid. (24-4-1970), 258-98.
- Constitution (Amendment) Bill :  
(Amendment of article 233), by Shri Shiva Chandra Jha.  
Int. (XXXVII—13-3-1970), 289.

## BILL(S)—Contd.

- Constitution (Amendment) Bill :  
*(Amendment of articles 330 and 322)*  
 by Shri Suraj Bhan.  
 Int. (XXXVI—27-2-70), 261-62.
- Constitution (Amendment) Bill :  
*(Amendment of Article 217)* by Shri Om  
 Prakash Tyagi.  
 Int. (XXXVIII—26-3-70), 352-53.
- Constitution (Amendment) Bill :  
*(Amendment of Article 222)* by Shri Om  
 Prakash Tyagi.  
 Int. (XLI—8-5-70), 214.
- Constitution (Amendment) Bill :  
*(Amendment of Eighth Schedule)* by Shri M.  
 Meghachandra.  
 Int. (XXXVI—27-2-70), 260.
- Constitution (Amendment) Bill :  
*(Insertion of new articles 24A & 24B)*  
 by Shri George Fernandes.  
 Int. (XLI—8-5-70), 212.
- Constitution (Amendment) Bill :  
*(Insertion of new article 165A)* by Shri  
 Shiva Chandra Jha.  
 Int. (XXXVII—13-3-70), 288-89.
- Constitution (Amendment) Bill :  
*(Omission of article 314)* by Shri Madhu  
 Limaye.  
 Consid. (XXXVII—13-3-70) 349.  
 (XXXIX—10-4-70), 282-338. (XL—  
 24-4-70), 244-58. (28-4-70), 306-20.
- Negated (XL—28-4-70), 320.
- Constitution (Amendment) Bill :  
*(Substitution of Article 16, Amendment of  
 Article 320 and Omission of Article 335)*  
 by Shri Madhu Limaye.  
 Int. (XXXVIII—26-3-70), 350.
- Constitution (Amendment) Bill :  
*(Substitution of article 168 and omission  
 of article 169, etc.)* by Shri Bhogendra  
 Jha.  
 Int. (XXXVI—27-2-70), 315.
- Constitution (Twenty Third Amendment)  
 Bill :  
 Assent (XXXVI—24-2-70), 252.
- Constitution (Twenty-fourth) Amend-  
 ment Bill :  
 Int. (XLI—18-5-70) 250-75.

## BILL(S)—Contd.

- Contempt of Courts Bill :  
 Report of J. C. & Evidence presented  
 (XXXVI—23-2-70), 269.
- Contingency Fund of India (Amendment)  
 Bill :  
 Consid. (XLI—7-5-70) 230-46.  
 Consid. (XLI—7-5-70) 246-47.  
 Passed as amended (XLI—7-5-70),  
 247.  
 Message from R. S. returning the Bill  
 with out any amendments (XLI—  
 19-5-70), 212.
- Customs Tariff Bill :  
 Motion for reference to select Committee  
 (XLI—20-5-70), 241-42.
- Delhi Administration (Amendment) Bill :  
*(Amendment of section 3, 22 etc.)* by Shri  
 Sri Chand Goyal.  
 Int. (XXXVII—13-3-70), 348.
- Delhi Cooperative Societies Bill :  
 Int. (XXXVIII—26-3-70), 290-92.
- Essential Commodities (Amendment)  
 Continuance Bill :  
 Consid. as passed by R. S. (XXXVIII—  
 31-3-70), 235-94.  
 Consid. cl. (XXXVIII—31-3-70), 294-  
 301.  
 Motion to pass (XXXVIII—31-3-70),  
 301.  
 Message from R. S. forwarding a copy  
 of Bill as passed by R. S. (XXXVII—  
 12-3-70), 266.
- Assent (XXXVIII—3-4-70), 228.
- Finance Bill, 1970 :  
 Int. (XXXVI—28-2-70), 1-22, 30-32.  
 Consid. (XL—1-5-70), 249-3 45-70,  
 264-359, (XLI—5-5-70), 182-237, 241-  
 86.  
 Consid. Cl. (XLI—5-5-70), 290-306, (6-5-  
 70), 179-335.  
 Motion to pass, as amended (XLI-6-5-70  
 335-54.  
 Message from R. S. returning the Bill  
 without recommendation (XLI—13-5-  
 70) 196.  
 Assent (XLI—18-5-70), 248.
- Re : Procedure (XL—1-5-70), 215-49.
- Foreign aid (Maintenance of Accounts  
 Bill :  
 by Shri Kanwar Lal Gupta.  
 Consid. (XXXVI—27-2-70), 278-315.



**BILL(S)—Contd.**

- Foreign Aid (Maintenance of Account) Bill :**  
by Shri Kanwar Lal Gupta.  
Consid. (XXXVII—13-3-1970), 289-347
- Foreign Exchange Regulation (Amendment Bill) :**  
Assent (XXXVI—24-2-70), 251.
- Free Legal Aid Bill :**  
by Shri Madhu Limaye.  
Int. (XXXVII—13-3-1970), 348.
- Gift-Tax (Amendment) Bill :**  
(Amendment of sections 22, 23 etc.) by Shri S. C. Samanta.  
Int. (XXXVI—27-2-70), 261.
- Haryana and Punjab Agricultural Universities Bill :**  
Int. (XXXVII—9-3-70), 461-63.  
Consid. (XXXVIII—28-3-70), 175-218.  
Consid. Cl. (XXXVIII—28-3-70), 218-21.  
Passed as amended (XXXVIII—28-3-70), 221-22.  
Message from R. S. agreeing with the Bill without Amendment. (XXXVIII—3-4-70).
- Hire Purchase Bill :**  
Report of J. C. & Evidence presented. (XXXVI—23-2-70), 279.
- Indian Railways (Amendment) Bill :**  
Int. (XXXVIII—24-3-70), 418-19.
- Indian Registration (Amendment) Bill :**  
Assent. (XXXVI—24-2-70), 252.
- Indian Soldiers (Litigation) Amendment Bill :**  
Consid. (XLI—19-5-70), 221-30.  
Consid. Cl. (XLI—19-5-70), 230-33.  
Motion to pass. (XLI—19-5-70), 233.
- Indian Tariff (Amendment) Bill :**  
Assent. (XXXVI—24-2-70), 251.
- International Monetary Fund and Bank (Amendment) Bill :**  
Assent. (XXXVI—24-2-70), 251.
- Judges (Prohibition on hearing in certain cases) Bill :**  
1970 Shri A. S. Saigal.  
Int. (XXXVI—27-2-70), 316.

**BILL(S)—Contd.**

- Khuda Baksh Oriental Public Library Bill.**  
Assent. (XXXVI—24-2-70), 252.
- Leader of the Opposition Bill :**  
by Shri Manubhai Patel  
Int. (XLI—8-5-70), 213-14.
- Manipur Appropriation Bill, 1969 :**  
Assent. (XXXVI—24-2-70), 251.
- Manipur Appropriation Bill, 1970 :**  
Int. (XXXVIII—25-3-70), 331-32.  
Consid. (XXXVIII—25-3-70), 332-35.  
Passed. (XXXVIII—25-3-70), 335.  
Message from R. S. returning Bill without recommendation (XXXVIII—31-3-70), 174.  
Assent. (XXXVIII—3-4-70), 228.
- Manipur Appropriation (No. 2) Bill, 1970 :**  
Int. (XXXVIII—25-3-70), 335-36.  
Consid. (XXXVIII—25-3-70), 336.  
Passed. (XXXVIII—25-3-70), 337.  
Message from R. S., returning Bill without recommendation. (XXXVIII—31-3-70), 174.  
Assent. (XXXVIII—3-4-72), 228.
- Medical Termination of Pregnancy Bill :**  
Message from R. S. re : extension of time for presenting report of J. C. (XXXVI—24-2-70), 250-51.
- Merchant Shipping (Amendment) Bill :**  
Consid. as passed by R. S. (XLI—8-5-70), 179-94.  
Consid. Cl. (XLI—8-5-70), 194-200.  
Motion to pass, as amended (XLI—8-5-70), 201.  
Message from R. S. agreeing to the amendment, made by L. S. in the Bill. (XLI—20-5-70), 189-90.
- Mithila Development Board Bill :**  
by Shri Shiva Chandra Jha.  
Int. (XXXVIII—26-3-70), 351-52.
- Monopolies and Restrictive Trade Practices Bill :**  
Assent. (XXXVI—24-2-70), 251.
- Mother's Lineage Bill :**  
by Shri Madhu Limaye.  
Int. (XXXVI—27-2-70), 315.

**BILL(S)—Contd.**

Motion *re* : Joint Committee on Commissions of Inquiry (Amendment) Bill. (XLI—7-5-70), 184.

Motor Vehicles (Amendment) Bill :  
Assent. (XXXVI—24-2-70), 252.

North Eastern Council Bill, 1969 :  
Consid. (XLI—11-5-70), 263-301.  
Consid. Cl. (XLII—11-5-70), 307-20.  
Motion to pass, as amended. (XLI—11-5-70), 320-27.

Oaths Bill :  
Assent. (XXXVI—24-2-70), 252.

Oil fields (Regulation and Development) Amendment Bill :  
Assent. (XXXVI—24-2-70), 251.

Parliament Library Bill :  
by Shri S. C. Samanta.  
Int. (XXXVI—27-2-70), 260-61.

Patents Bill :  
Report of J. C., Evidence and Study notes presented, (XXXVI—27-2-70), 215.

Petroleum (Amendment) Bill :  
Consid. (XLI—7-5-70), 186-203.  
Consid. Cl. (XLI—7-5-70), 203-15.  
Motion to pass, as amended (XLI—7-5-70), 215-30.

Press Council (Amendment) Bill :  
Message from R. S. forwarding the Bill, as passed by R. S. (XXXVII—10-3-70), 237.

Consid. as passed by R. S. (XXXVIII—30-3-70), 378-452.

Consid. Cl. (XXXVIII—30-3-70), 452-78.

Passed. (XXXVIII—30-3-70), 478-90.

Assent. (XXXVIII—3-4-70), 228.

Prevention of Food Adulteration (Amendment) Bill :

(Amendment of Section 2, 3, etc.,) by Shri Tenneti Viswanathan.

Int. (XI—24-4-70), 243.

Price Control Bill :  
by Shri George Fernandes.

Int. (XLI—8-5-70), 213.

**BILL(S)—Contd.**

Punjab Legislative Council (Abolition) Bill :  
Assent. (XXXVI—24-2-70), 252.

*Re* : balloting of Private Members' Bills. (XXXIX—10-4-70), 338-40.

Representation of the People (Amendment) Bill :

*Insertion of new section (7A) by Shri Om Prakash Tyagi.*

Int. (XXXVIII—26-3-70), 349-50.

Representation of the People (Amendment) Bill :

*Insertion of new sections 77A and 168A, by Shri Madhu Limaye.*

Int. (XXXIX—10-4-70), 280-81.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill :

Consid. (XXXVI—23-2-70), 275-304.

Consid. Cl. (XXXVI—24-2-70), 270-88.

Motion to pass, as amended. (XXXVI—24-2-70), 288.

Message from R. S. agreeing without amendment. (XXXVII—5-3-70), 244-45.

Salaries and Allowances of Ministers (Amendment) Bill :

Assent. (XXXVI—24-2-70), 252.

Special Marriage (Amendment) Bill :

Consid. (XLI—20-5-70), 243-51.

Consid. Cl. (XLI—20-5-70), 251-52.

Motion to pass. (XLI—20-5-70), 253-57.

Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Bill :

Message from R. S. returning the Bill with amendment. (XXXVIII—25-31-70), 185-86.

Taxation Laws (Amendment) Bill :

Extension of time for presentation of S. C. Report. (XL—27-4-70), 247-49.

Tea (Amendment) Bill :

Consid. (XLI—20-5-70), 240-41.

Union Duties of Excise (Distribution) Amendment Bill :

Consid. (XXXVI—24-2-70), 289-334.

Consid. Cl. (XXXVI—24-2-70), 334-35.

**BILL(S)—Contd.**

Motion to pass as amended. (XXXVI—24-2-70), 335.

Message from R. S. returning the Bill without recommendation. (XXXVI—11-3-70), 210.

Assent. (XXXVIII—26-3-70), 287.

University Grants Commission (Amendment) Bill :

Consid. as passed by R. S. (XLI—11-5-70), 327-30. (12-5-70), 205-70. (13-5-70), 207-94.

Consid. Cl. (XLI—15-5-70), 216-35.

Motion to pass as amended. (XLI—15-5-70), 235-53.

West Bengal Appropriation Bill, 1970 :

Int. (XXXVIII—20-3-70), 377.

Consid. & passed. (XXXVIII—30-3-70), 377-78.

Message from R. S. returning the Bill without recommendation. (XXXVIII—31-3-70), 302.

Assent. (XXXVIII—3-4-70), 228.

West Bengal Appropriation (Vote on Account) Bill, 1970 :

Int. (XXXVIII—30-3-70), 375-76.

Consid. as passed. (XXXVIII—30-3-70), 376.

Message from R. S. returning the Bill without recommendation. (XXXVIII—31-3-70), 301-02.

Assent. (XXXVIII—3-4-70), 228.

West Bengal State Legislature (Delegation of Powers) Bill :

Consid. (XL—23-4-70), 325-64.

Consid. Cl. (XL—23-4-70), 391-96.

Motion to pass. (XL—23-4-70), 396.

Message from R. S. forwarding Bills as passed by R. S. (XXXIX—9-4-70), 181-82.

Assent. (XL—1-5-70), 208.

**BILLETS :**

Availability of re-rollable billets to the billet re-rollers. (XLI—5-5-70), 43.

Distribution of billets to re-rollers and exporters. (XXXVIII—24-3-70), 341-44.

Distribution of Billets to re-rolling Mills in Madhya Pradesh. (XXXVII—17-3-70), 192-94.

**BILLETS—Contd.**

Distribution policy of re-rollable billets (XLI—5-5-70), 47.

Production of Billets by Main Steel Producers. (XLI—12-5-70), 155.

Separate quota for Billets to Re-Roller-Exporters. (XXXVIII—24-3-70), 70.

Setting up of a Billet Mill at Singapore. (XXXVI—3-3-70), 150-51.

Shortage of billets for re-rolling mills in Tamil Nadu. (XLI—12-5-70), 181.

**BIRLAS :**

Accord on Birla House. (XLI—20-5-70), 29-42.

Arrest of Managing Director of Birla Jute Mills in Calcutta. (XLI—12-5-70), 91-92.

Assault on Officers of Birla Concerns in Calcutta. ((XXXIX—17-4-70), 150-51.

Birla Group of Concerns censored by Company Law Board. (XXXVI—3-3-70), 161.

Check on shifting of offices of Birla firms from West Bengal. (XLI—5-5-70), 100.

Cloth mills set up in Foreign countries by Birla Group of Industries. (XXXVII—11-3-70), 85.

Enquiry against Birla Group of Companies (XXXVI—2-3-70), 39-41. (XL—21-4-70), 128-29.

Enquiry against Birlas regarding agricultural land in their possession. (XXXVII—10-3-70), 189.

Enquiry demanded by Legislators against birla concerns in Andhra Pradesh. (XXXVII—10-3-70), 166.

Grant of lease of land for salt production and payment of Assignment fees. (XX—XVIII—24-3-70), 81-83.

Grant of licence to Birlas for setting up of urea plant in U. P. (XLI—11-5-70), 83.

Issue of Industrial Licences to Birlas. (XXXVI—24-2-70), 111-112.

Issue of licences to Birlas. (XXXVII—10-3-70), 143-44.

Issue of licences to Birla and Tata Group for starting industries. (XLI—12-5-70), 66.

Manufacturing Companies of Birla Groups (XI—4-5-70), 170-71.

Production of Yatri entrusted to a Birla concern by Indian Tourism Development Corporation. (XLI—15-5-70), 46-47.

Public Call Office at Singla, Darbhanga (Bihar). (XXXIX—9-4-70), 162-63.

**BIRLAS—Contd.**

Representation by the Birlas against investigation by inquiry commission into their Affairs. (XLI—12-5-70), 134.

Request for taking over of Birla concerns in West Bengal. (XXXIX—16-4-70), 49.

Setting up of Fertilizer Plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.

Supply of Electricity to Birlas from Rihand Dam. (XXXVII—18-3-70), 45-46.

**BIRLA HOUSE :**

Accord on Birla House. (XXXIX—10-4-70), 33.

Commission to enquire into charges against Birla House. (XXXVI—24-2-70), 95-96.

Naming of Birla Bhavan as "Gandhi Balidan Sthal". (XL—4-5-70), 157-58.

New Construction of Birla House, New Delhi. (XL—4-5-70), 45-46.

**BIRTH CONTROL :**

Birth Control Scheme by Dr. Phool Singh of Dehra Dun. (XL—4-5-70), 140.

**BLACK-LISTING :**

Black-listing of Industrial Organisations. (XXXVII—10-3-70), 139.

Blacklisting of Shri K. A. Laxman Prabhu of Calcutta. (XXXVII—16-3-70), 73-74.

Private Companies Blacklisted by Government. (XXXIX—7-4-70), 55.

Purchase of Barrels by ICC from Bharat Barrel and Drum Manufacturing Company In spite of its being Black-listed. (XXXIX—6-4-70), 209-10.

**BLACKMARKETING :**

Black-Marketing in Scooters. (XXXVII—10-3-70), 190-91.

Black marketing in building material in Delhi (XXXVII—16-3-70), 215-16.

Blackmarketing in kerosene oil in North Bihar. (XXXVII—16-3-70), 163-64.

Black-marketing in the sale of Russian Tractors. (XXXVII—5-3-70), 49-50.

Blackmarketing of paper. (XXXVI—3-3-70), 152-53.

Blackmarketing of vanspatighee. (XXXIX—16-6-70), 65.

Complaints against Bengal Enamel Company Ltd., Calcutta re. blackmarketing of imported Steel Sheets. (XXXVIII—24-3-70), 309-10.

Sale of polythene in Black Market by M/s. Asian Cables. (XXXVI—3-3-70), 140-41.

**BLAKMARKETING—Contd.**

Tractors allotted to I. & K. State and sold in Punjab in black market. (XXXVIII—2-4-70), 86-87.

**BLACK MONEY :**

Complaints regarding tax evasion and black money reclaimed by Income Tax Commissioners, Kanpur and Lucknow. (XLI—11-5-70), 192.

Investigation into unaccounted Moeny with Film People. (XXXIX—20-4-70), 188.

Payment of black money by Delhi Photographers to procure photographic paper (XLI—5-5-70), 61-62.

Raid on Residence of an Officer of U. P. (XXXIX—20-4-70), 59-60.

Unearthing of Black Money. (XXXIX—6-4-70), 125.

**BLINDNESS :**

Blindness cases in India. (XXXVI—23-2-70), 56-58.

Blindness costing Rs. 10,000 crores to the country. (XXXIX—13-4-70), 172-73.

**BLIND MEN :**

Employment of trained blind men. (XLI—5-5-70), 77-78.

Programme to assist the Blinds. (XXXVI—3-3-70), 52-53.

Rehabilitation of Blinds. (XXXVII—17-3-70), 81-82.

Reservation of posts for Blinds. (XXXVII—17-3-70), 135.

**BLOOD DONATIONS :**

(XXXVI—2-3-70), 198-99.

**BOKARO STEEL PLANT :**

Absorption of Unemployed Indian Engineers in Bokaro Steel Plant. (XXXIX—7-4-70), 163.

Appointment of Muster Roll Employees in Bokaro Steel Plant. (XXXVI—3-3-70), 82-83.

Bokaro Steel Plant. (XXXVII—17-3-70), 116-17.

Bokaro under Hindustan Steel Limited. (XXXVI—3-3-70), 211-12.

Building of Bokaro Steel Plant by Tiazpromexport of U. S. S. R. (XXXVII—17-3-70), 190-92.

Building of Bokaro Steel Plant by Tiazpromexport of U. S. S. R. (XLI—5-3-70), 55-56.

**BOKARO STEEL PLANT—Contd.**

- Change in agreement with M/s. Dastur and Co., regarding consultancy work for Bokaro Steel Plant. (XXXVIII—24-3-70), 353-54.
- Collapse of super-structure of a construction work at Bokaro Steel Project. (XXXVIII—31-3-70), 156.
- Contract for Bokaro Steel Plant stage II (XL—21-4-70), 12-24.
- Contract for construction of Bokaro Steel Plant. (XXXVIII—24-3-70), 352-53.
- Cost of production of steel at Bokaro Steel Plant. (XLI—5-5-70), 46-47.
- Delay in construction of Bokaro Steel Plant. (XXXVI—3-3-70), 213-14. (XXXVIII—24-3-70), 367-68.
- Delay in supply of structurals for Bokaro Steel Plant. (XXXIX—7-4-70), 40.
- Design and Engineering work of Bokaro Steel Plant. (XXXVII—17-3-70), 188-89
- Designing and Engineering work by M/s Dastur and Company for Bokaro Steel Plant. (XXXVII—17-3-70), 188-89.
- Designing of Bokaro Steel Plant Commissioned to Central Engineering and Design Bureau of Hindustan Steel Ltd., (XXXVIII—24-3-70), 379-81.
- Designing of second stage expansion of Bokaro Steel Plant by Central Engineering and Design Bureau. (XXXVIII—24-3-70), 344-45.
- Expenditure incurred on levelling ground for Bokaro Steel Plant. (XXXIX—7-4-70), 92.
- Firing upon workers in Bokaro. (XL—1-5-70), 64-65.
- Increase in construction cost of Bokaro Steel Plant. (XL—13-4-70), 38.
- Increase in cost estimates of Bokaro Steel Project. (XXXIX—7-4-70), 125-26.
- Indo-Soviet agreement on Expansion of Bokaro Steel Plant. (XXXVII—10-3-70), 196-97.
- Indo-Soviet differences on Bokaro Steel Plant Project. (XXXVI—24-2-70), 32-33.
- Indo-Soviet differences on designing agency of Bokaro Steel Plant. (XXXVII—10-3-70), 138.
- Labour trouble in Bokaro Steel Plant. (XXXVI—3-3-70) 73-74.
- Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXIV—3-3-70), 67-68.
- Loss to Bokaro Steel Plant. (XXXVII—17-3-70), 45. (XXXVII—24-3-70), 317.

**BOKARO STEEL PLANT—Contd.**

- Muster Roll Employees in Bokaro Steel Plant. (XXXVI—7-3-70), 95-96.
- Project Report for Bokaro Steel Plant. (XXXVII—17-3-70), 117.
- Project report for Bokaro Steel Plant. (XX—XVII—17-3-70), 118-19.
- Refractories for Bokaro Steel Plant. (XXXVII—10-3-70), 126.
- Revision in the time scheduled for the construction of Bokaro Steel plant. (XXXVII—10-3-70), 127.
- Specifications laid down by Russians for supply of coal to Bokaro. (XXXVII—17-3-70), 117-18.
- Supply of coil to Bokaro Steel Plant. (XXXVI—24-2-70), 180-81.
- Supply of equipment by H. E. C. to Bokaro Steel Plant. (XXXVII—10-3-70), 167-68.
- Supply of Equipment of Heavy Engineering Corporation to Bokaro Steel Plant. (XXXVI—24-2-70), 132-33.
- Supply of Refractories to Bokaro Steel Plant. (XXXVI—24-2-70), 158-59.
- Supply of Russian Structural for Bokaro Steel Plant. (XXXIX—14-4-70), 45.
- Supply of Soviet Equipments for Bokaro Project. (XXXVI—3-3-70), 170-71.
- Supply of structurals to Bokaro Steel Plant. (XXXIX—7-4-70), 95-96.
- Supply of structurals to Bokaro Steel Plant. (XLI—5-5-70), 48.

**Debates**

- Exchange of Protocol on the expansion of Bokaro Steel Plant. (St.) (XXXVI—24-2-70), 253-54.

**BOMB(S) :**

- Frequent use of Bombs in Incidents of violence. (XXXIX—10-4-70), 131.
- Recovery of bombs and guns from Regional Engineering College, Durgapur. (XLI—24-4-70), 173.
- Recovery of live bombs between Nabha and Ashoknagar road on railway line (Eastern Railway), (XLI—19-5-70), 131.

**BOMB EXPLOSION(S) :**

- Bomb explosions in Bihar. (XLI—15-5-70) 45.
- Explosion of a bomb near Sripur Coal mine near Asansol. (XXXVIII—3-4-70), 78.

**BOMBAY :**

- Air-Strip used by smugglers near Bombay. (XXXVII—13-3-70), 101.

**BOMBAY—Contd.**

- Allegation against VIPs in a Smuggling Case in Bombay. (XXXIX—20-4-70), 93-94.
- Arrest of Gang Counterfeiting Traveller Cheques in Bombay. (XXXVIII—24-3-70), 105-06.
- Arrest of smugglers in Bombay. (XXXVI—23-2-70), 155.
- Attacks on Tamilians in Bombay by Shiv Sena. (XXXVIII—3-4-70), 157-58.
- Auction of Diamonds, Rubies etc. in Bombay by NMDG. (XXXIX—20-4-70), 124-25.
- Bajaj Auto Ltd., Bombay and Automobile Products India Ltd. (XXXIX—7-4-70), 158-59.
- Bogus exports by firms in Bombay and Surat. (XLI—6-5-70), 50.
- Completion of Naval Dockyard at Bombay. (XXXIX—8-4-70), 102.
- Delay in permission for transfer of IBM Factory from Bombay to Bangalore. (XL—29-4-70), 78-79.
- Demands of Shipyard Technical Staff Association of Mazgaon, Dock, Bombay. (XL—22-4-70), 204.
- Demonstration by employees of civil defence working in Bombay. (XLI—20-5-70), 72-73.
- Directors of theatrical firms in Delhi and Bombay. (XXXVII—24-3-70), 375-76.
- Enquiry into fire accidents in the Dutch Ship at Bombay Dock. (XXXVII—13-3-1970), 2-3.
- Establishment of Refinery in Bombay for producing Lubricants. (XXXIX—6-4-70), 41-42.
- Face Lifting of Santa Cruz Airport, Bombay. (XXXIX—17-4-70), 62.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15-21.
- Houses/flats De-Hired/De-requisitioned in Bombay. (XL—22-4-70), 57.
- Income tax due from Certain Firms of Bombay. (XXXVI—2-3-70), 207-08.
- Income tax due from Khimji Punja & Co., Bombay. (XXXVII—9-3-70), 381.
- Income tax evasion by M/s. Canara Engineering Co. (P) Bombay. (XXXVII—9-3-70), 374.
- Increase in Rural Business of LIC. (XXXVII—9-3-70), 373.
- Kapadia family's control over Standard Drum and Barrel Manufacturing Company, Bombay. (XLI—5-5-70), 44-45.

**BOMBAY—Contd.**

- Loans to Surendra Industries Estate, Bombay for construction of Godowns. (XXXIX—7-4-70), 49.
- Memorandum from Baker's Federation of Bombay. (XL—27-4-70), 53.
- M/s. Standard Drum and Barrel Manufacturing Co., Bombay. (XXXVII—10-3-70), 91-92.
- Mismanagement in International Computers Manufacturing Limited, Bombay and International Computers (P) Ltd., (XXXIX—7-4-70), 69-70.
- Outstanding Amount of Income tax against Firms in Bombay. (XXXII—6-4-70), 215-16.
- Progress of TV station, Bombay. (XXXIX—16-4-70), 95.
- Proposal for separate Post Master General for Bombay and residual portion of Maharashtra. (XXXIX—16-4-70), 119.
- Security of life and property of Kannadal speaking people in Bombay. (XXXVIII—3-4-70), 149-50.
- Seizure of gold in Bombay. (XXXVII—16-3-70), 127. (XXXIX—6-4-70), 16C-61.
- Seizure of Gold in South Bombay. (XL—27-4-70), 129.
- Seizure of Japanese cloth in Bombay. (XXXVI—23-2-70), 124-25.
- Seizure of smuggled goods in Bombay. (XXXIX—6-4-70), 181.
- Separate Post Master General's Circle for Bombay. (XLI—14-5-70), 205-06.
- Setting up of Crop Protection chemical Production Plant near Bombay. (XXXIX—20-4-70), 125-26.
- Shadowing of U. S. Students' leader in Bombay. (XXXVII—13-3-70), 89-90.
- Subscriber Trunk Dialing system between Bombay and Nagpur. (XL—23-4-70), 67.
- Supply of Outdated Medicines to Patients by C. G. H. S. Dispensaries in Bombay. (XXXIX—20-4-70), 208-09.
- Telephone connection to Haji Mastan Mirza of Bombay under exempted category. (XXVIII—2-4-70), 174-75.
- Telephone connection to Haji Mastan Mirza of Bombay under exempted category. (XL—23-4-70), 46-47.
- Unauthorised Airstrip found in Bombay. (XXXVII—9-3-70), 46.
- Withdrawal of Travel concessions for commuters on local trains in Bombay. (XL—28-4-70), 158.

**BOMBAY OXYGEN CORPORATION LTD. :**

New remuneration and perquisites fixed by Bombay Oxygen Corporation Ltd., (XL—21-4-70), 40-41.

**BONUS :**

Delay in Application of Bonus Act to Beedi Workers. (XL—23-4-70), 188-89.

Delay in Implementing bonus scheme by Air India. (XXXVIII—24-3-70), 42-43.

Demand for Application of Bonus Act to Industrial Undertakings under Central Government. (XXXIX—9-4-70), 46.

Payment of Bonus to employees of Ashoka Hotels Ltd. in New Delhi. (XXXIX—10-4-70), 202.

Payment of Bonus to Employees of Indian Oil Corporation. (XXXVI—23-2-70), 181.

Statement of Bonus issue in Kolar Gold Mines. (XXXVI—23-2-70), 82-83.

**BOOK(S) :**

Awards for Books. (XXXIX—17-4-70), 165-66.

Ban on books. (XLI—15-5-70), 172-73.

Book Entitled "Slender was the thread" by Lt. General L. P. Sen. (XXXVII—11-3-70), 159-60.

Book Entitled "Untold Story" about H. E. C. (XXXVI—24-2-70), 71.

Books translated under Joint Indo-Soviet translation programme. (XLI—8-5-70), 69.

Core books programme. (XLI—8-5-70), 26.

Demand for Books declared obsolete in England. (XXXIX—7-4-70), 23-35.

Distribution of books in schools by Soviet Embassy. (XL—29-4-70), 78.

Import of books. (XL—29-4-70), 81.

Import of Books and Journals. (XXXVII—4-3-70), 176-77.

Impounding of book on Mahatma Gandhi. (XXXVII—15-3-70), 166.

Israeli protest at flooding of Indian Market with copies of Hitler's *Mein Kampf* published by Indian concerns. (XXXVII—18-3-70), 93-94.

Memorandum regarding "Sahasi Balak" a text book prescribed by Delhi Administration for schools children (XL—24-4-70), 101.

**BOOKS—Contd.**

Preservation and Photographic reproduction of rare and valuable books in National Library, Calcutta. (XXXVII—13-3-70), 68.

Preservation and Publication of Books and documents kept in Central Library, Goa. (XXXVIII—24-3-70), 203.

Publications of Books in Arabic. (XXXVII—13-3-70), 145-46.

Reproduction of British Authors' books in India (XL—24-4-70), 174.

Scheme to Subsidize printing of Standard Books in Indian Languages. (XXXVII—13-3-70), 186.

Seizure of Books. (XXXVIII—30-3-70), 56.

Text books in regional languages for LLB Students. (XLI—5-5-70), 73-74.

**BORDER AREAS :**

AIR stations in border states. (XXXIX—16-4-70), 105.

Arrest of an American National on Indo-Pak Border. (XXXIX—6-4-70), 132.

Assistance by U. S. A. for improvement of communication in Border areas under 'peace indigo' project. (XLI—6-3-70), 110.

Chinese and Pakistani Forces activities on Indian borders. (XXXVII—11-3-70), 112.

Constructions at Hussainiwala Border (XXXVI—27-2-70), 56.

Reported Pakistani build up on West Bengal border (C. A.) (XXXIX—7-4-70), 182-90.

**BORDER DISPUTE (S) :**

Andhra-Tamil Nadu Boundary Dispute, (XXXIX—17-4-70), 47-49.

Assam-Nagal and Border Dispute. (XXXVI—27-2-70), 172-73.

Boundary disputes between States. (XXXVIII—24-3-70), 34-36.

Maharashtra-Mysore Border Dispute. (XXVI—27-2-70), 69-70.

Mysore-Maharashtra border dispute. (XXXVII—9-3-70), 248.

U. P. Bihar Border Dispute. (XXXVIII—24-3-70), 41-42.

**Debates**

Mysore-Maharashtra Border Dispute (CA) (XXXVI—2-3-70), 223-46.

*Debates—Contd.*

Reported unresolved border dispute between UP and Bihar and Possibilities of clashes over harvest (C. A.). (XXXVIII—31-3-70), 158-75.

**BORDER ROADS DEVELOPMENT BOARD :**

(XXXVI—25-2-70), 174.

**BORDER ROADS ORGANISATION :**

Death of Workers of Border Roads Organisation due to land slide at Pedong. (XXXVI—25-2-70), 108.

Proposal to transfer border roads organisation to State Governments. (XLI—20-5-70), 156.

**BORDER SECURITY FORCE :**

Arrest of Chinese Nationals by B. S. F. (XXXVII—9-3-70), 229.

Deployment of C. R. P. and B. S. F. in State. (XXXVII—13-3-70), 12-26.

Missing revolvers meant for BSF in Assam. (XLI—15-5-70), 178-79.

Movement of B. S. F. and C. R. P. in Punjab. (XXXVI—27-2-70), 105-06.

Recruitments to Border Security Force and number of S. C. & S. T. Persons in them. (XXXVI—27-2-70), 169.

Recruitment to border security force from States. (XL—24-4-70), 165.

Use of Border Security Force during Agitation in Haryana. (XXXVII—13-3-70), 190-91.

Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 21-32.

**BOSE, NETAJI SUBHASH CHANDRA :**

35mm documentary of Netaji Bose. (XXXVIII—26-3-70), 200-201.

Ban on display of picture of Netaji Subhash Chandra Bose in Defence Establishments. (XXXVI—25-2-70), 65.

Bringing back documents on Netaji from Foreign Countries. (XXXVIII—25-3-70), 86-87.

Commission to enquire into the death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 155-56.

Demand for appointment of another Enquiry Committee for going into the causes of death of Netaji Subhash Chandra Bose. (XXXVII—9-3-70), 114.

Display of Netaji's photographs in Indian Embassies. (XXXVIII—25-3-70), 88.

**BOSE, NETAJI SUBHASH CHANDRA—Contd.**

Documentary on life of Netaji Subhash Chandra Bose. (XXXVIII—26-3-70), 35-46.

Enquiry to probe into cause of death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 73.

Introduction of Netaji Mahavir Chakra as a Unitary honour and renaming of two Divisions of Indian Army after Netaji. (XXXVII—4-3-70), 106-07.

Netaji Plaques in Afganistan and USSR. (XXXVIII—25-3-70), 88-89.

Preservation of residence of Netaji in Singapore as a National Monument. (XXXV—III—25-3-70), 87-88.

Programmes over AIR on Netaji's Birthday. (XXXVI—26-2-70), 160.

Reference about Netaji in Goebbel's Diaries. (XXXVIII—25-3-70), 132-133.

Roll of Honour for Netaji Subhash Chandra Bose. (XXXVII—4-3-70), 39-40.

Statue of Netaji Subhas Chandra Bose near Red Fort. (XXXVII—9-3-70), 90.

*Debates*

Statue of Netaji Subhash Chandra Bose. (HAH Dis.) (XL—4-5-70), 359-78.

**BOUNDRY COMMISSION :**

Appointment of Boundary Commission for Punjab and Haryana. (XXXVI—27-2-70), 132-33.

Appointment of Boundary Commission for Punjab and Haryana. (XXXIX—10-4-70), 36.

**BRAIN-DRAIN :**

(XXXVI—27-2-70), 88-91.

**BRAZIL :**

Disappearance of Indian Embassy official in Brazil. (XXXVII—11-3-70), 158.

**BRICK(S) :**

Development of refractory industry to meet shortage of fire bricks in small scale foundries. (XLI—19-5-70), 114.

Price Control on Bricks. (XXXVI—23-2-70), 43-44.

Production of Bricks. (XXXVI—27-2-70), 53-54.

**BRIDGE (S) :**

According of Administrative Approval to Orissa Government for spending Rs. 9 lakhs on construction of Subernarekha Bridge. (XL—1-5-70), 112.



**BRIDGE (S)—Contd.**

- Belthara Bridge on Ghangra River. (XXXVI—3-3-70), 94-95.
- Bridge over river Ganga near Mirzapur in U. P. (XXXIX—17-4-70), 119-20.
- Bridge over river Narmada at Khalghat (XXXIX—10-4-70), 166.
- Construction of a permanent open bridge over river Jammuna at Delhi. (XXXVII—13-3-70), 195-96.
- Construction of Bridges in various States. (XL—1-5-70), 79.
- Constructions of Bridges over Chambal and Yamuna rivers. (XXXVI—27-2-70), 56.
- Construction of Madhavaram bridge near Mantralaya on Andhra Pradesh Mysore border. (XLI—15-5-70), 175.
- Construction of Muri Gram Bridge. (XL—28-4-70), 117.
- Construction of second bridge over the Hoogly in Calcutta. (XXXVIII—24-3-70), 34.
- Demand for another bridge on Kosi River at Dagmara. (XL—22-4-70), 120.
- Dilapidated condition of river bridges (XL—1-5-70), 172.
- Over-bridge or under-bridge for connecting Vinay Marg with M. Avenue, New Delhi. (XL—27-4-70), 78-79.
- Provision for bridges in South Kanara District. (XXXVII—9-3-70), 122.
- Rail-cum-road bridge at Dumariya Ghat to connect Chupra and Motihari with rail. (XXXVIII—24-3-70), 327-28.
- Realisation of bridge-tax for crossing over certain bridges. (XXXVIII—24-3-70), 196.
- Traffic on Manji Bridge on Ghaghra River (XXXIX—14-4-70), 138.
- Under-bridges/over-bridges near different railway stations in Bhavnagar (Western Railway), (XXXVIII—24-3-70), 347.

**BRITAIN :**

- Curb on Commonwealth Citizens to enter Britain (XXXVIII—25-3-70), 158.
- Entry of East African Indians in Britain. (XXXVII—11-3-70), 46-47.

**BRITISH INDIA CORPORATION LTD. :**

- Report of inquiry commission on British India Corporation Ltd. (XL—21-4-70), 150-51. (XL—28-4-70), 27. (XLI—19-5-70), 141.

**BRITISH INDIA CORPORATION LTD.—Contd.**

- Report on the affairs of British India Corporation (XLI—5-5-70), 65.
- Take over of cooper Allen, a unit of British India Corporation. (XXXVII—17-3-70), 143-44.

**BROADCAST(S) :**

- Allegation re pro-Centre bias in AIR Broadcasts from Trivendrum Raido. (XXXVII—12-3-70), 155.
- AIR Broadcasts from External Services Unit. (XL—23-4-70), 139-41.
- An Anthology of Features broadcast on Gandhi Centenary. (XL—23-4-70), 72-73.
- Anti-India Broadcasts by Radio Peking. (XXXVII—18-3-70), 70-71.
- Arabic programmes over all India Radio. (XXXVII—12-3-70), 161.
- Assessment of import of All India Radio Broadcasts on foreign listeners. (XXXVII—12-3-70), 50.
- Code of conduct for Broadcast by State Authorities. (XXVIII—2-4-70), 87.
- Duration of broadcasts from Delhi and other stations of all India Radio. (XXXVII—12-3-70), 130-31.
- Kerala Chief Minister's Press Conference Broadcast over AIR Trivandrum. (XXXVII—12-3-70), 97.
- Kerala Minister's broadcast against Transport workers' Strike. (XXXVII—12-3-70), 194-95.
- Kerala Minister's Broadcast on 22nd January, 1970. (XXXVII—12-3-70), 48-49.
- M. Ps. reaction to Broadcasts of Chief Ministers and other Leaders. (XXXVII—12-3-70), 95.
- Opportunity to broadcast over AIR Trivandrum by President, Road Transport Corporation employees' Association. (XXXVII—12-3-70), 111-12.
- Programmes and Broadcasts from Radio Stations in Eastern Region. (XXXVII—12-3-70), 140-41.
- Regularisation of ad hoc programme executives. (XXXVII—12-3-70), 150-51.
- Satellite for broadcasting purposes. (XL—30-4-70), 44.
- Scrutiny of texts of speeches broadcast over AIR. (XXXVII—12-3-70), 151-52.
- Sino-Pak Broadcasts Beamed to Nepal aimed at Damaging Indo-Nepal Relation (XXXVII—4-3-70), 40-41.

**BROADCAST(S)—Contd.**

Soviet Radio Broadcasts interfering in the International Affairs in India. (XXXVIII—1-4-70), 50.

U. S. S. R. Radio Peace and Progress broadcasts about Congress Sessions. (XXXVII—18-3-70), 194.

**BUDDHISTS :**

Buddhists in the Country. (XXXIX—10-4-70), 121.

Discrimination against buddhists in Ladakh (XXXVIII—3-4-70), 16-25.

**BUDGET, GENERAL, 1970-71 :**

Presented. (XXXVI—28-2-70), 8-30.

**BUDGET, RAILWAY, 1970-71 :**

General Discussion. (XXXVII—4-3-70), 289-98, (5-3-70), 252-360, (9-3-70), 464-580, (10-3-70), 238-335, (11-3-70), 213-319, (12-3-70), 267-350.

**BUFFER STOCK :**

Buffer Stock of Cotton. (XXXVII—4-3-70), 37-38.

Buffer stock of Foreign Exchange. (XXXVI—2-3-70), 141.

Buffer stock of sugar. (XXXVII—5-3-70), 165.

Building of buffer stock of scarce raw materials by State Trading Corporation. (XL—29-4-70), 60.

Creation of Buffer Stock in Groundnut and cotton. (XXXVII—12-3-70), 212.

**BULGARIA :**

Setting up of Tannery at jind with Bulgarian Collaboration. (XXXIX—14-4-70), 59.

**BUNDELKHAND :**

A. I. R. Station for Bundelkhand. (XXV—III—2-4-70), 166-67.

Development of Bundelkhand area in Madhya Pradesh. (XLI—6-5-70), 69-70.

Survey of Bundelkhand area in Madhya Pradesh. (XXXVII—17-3-70), 87-88.

**BUREAU OF INDUSTRIAL COSTS AND PRICES :**

Appointment of ex-secretary, Ministry of I. D. as Chairman of Bureau of Industrial Costs and Prices. (XL—21-4-70), 36-37.

Function of Bureau of Industrial Costs and Prices. (XL—21-4-70), 54-56.

**BURMA :**

Burmese claim on Moreh Town on Indo-Burma Border. (XL—29-4-70), 52.

Choice to Nagas in Burma for Homeland. (XXXVII—11-3-70), 49-50.

Citizenship to Indians in Burma and Transfer of their assets. (XXXVII—11-3-70), 49.

Compensation to Indian Repatriates from Burma. (XL—22-4-70), 148.

Indian foreign Trade team to Burma. (XXXVIII—25-3-70), 85-86.

Poor popularity of Indian Films in Burma (XL—22-4-70), 79.

Progress in demarcation of Indo-Burma border. (XLI—20-5-70), 168.

Records of Insurance Policy Holders in Burma. (XXXIX—20-4-70), 61-62.

Resettlement of Repatriates from Burma in Tamil Nadu. (XXXVI—26-2-70), 169-70.

STC office in Burma. (XLI—20-5-70), 148.

Talks with General Ne Win. (XXXVI—25-2-70), 94-95.

**BURMAH OIL CO. :**

Dividends payable to Burmah Oil Company by Oil India Ltd. (XXXIX—20-4-70), 133-34.

Proposal for revision of collaboration agreement with Burmah Oil Company vis-a-vis Oil India Ltd. (XXXIX—13-4-70), 12-14.

**BUS SERVICE (S) :**

Buses required by DTU to meet traffic needs. (XLI—8-5-70), 26.

Buses run by State and private transports in Calcutta. (XLI—8-5-70), 40.

Plying of Delux Buses from Delhi to other Important Cities. (XXXVII—13-3-70), 166-67.

Proposal to connect State Capitals with Delhi by Bus Service. (XXXVIII—24-3-70), 204.

Purchase of more buses by Delhi Transport Undertaking. (XLI—8-5-70), 69.

**BUSINESS HOUSE (S) :**

Assets of Business houses. (XL—28-4-70), 159.

Ban on issue of licences to Big Business Houses. (XXXIX—7-4-70), 42-43.

Business Houses having largest number of shares. (XXXIX—13-4-70), 155-56.

**BUSINESS HOUSE(S)—Contd.**

Control over concerns by big business houses (XLI—5-5-70), 59-60.

Effect of abolition of managing agency system on business houses. (XXXVII—17-3-70), 111-12.

Grant of Licence for Urea plant in UP to a big business House. (XXXIX—6-4-70), 202.

Issue of Licences to big Industrial Houses (XXXIX—7-4-70), 82-84.

Singling out of top Business Houses. (XXXIX—14-4-70), 60.

**BUSINESS OF THE HOUSE :**

(XXXVI—27-2-70), 216-20, (XXXVII—5-3-70), 240-41, (13-3-70), 244-50, (XXXVIII—28-3-70), 3-4, (XL—1-5-70), 209-15, (XLI—3-5-70), 169-79, (13-5-70), 188-93.

**BYE-ELECTION(S) :**

Bye-election in Cheran Mahadevi Assembly Constituency of Tamil Nadu. (Str.). (XLI—5-5-70), 286-90.

**C****C. I. A. :**

C. I. A. Activities in India. (XXXVI—27-2-70), 168.

C. A. I. Activities in India. (XXXVII—13-3-70), 125.

C. I. A. Activities in West Bengal. (XXXVI—27-2-70), 23-27.

**CABLE AND WIRE INDUSTRY :**

Import of raw materials for cable and wire industry. (XLI—20-5-70), 43-44.

**CALCUTTA :**

Agitation by Employees of Indian Association for the cultivation of Science, Calcutta for Revision of Pay Scales. (XXXVII—9-3-70), 130.

Applications pending for Telephone connections in Calcutta. (XXXVI—26-2-70), 216.

Attack on tram car by Naxalities in Calcutta. (XLI—15-5-70), 127.

Blacklisting of Shri K. A. Laxman Prashu of Calcutta. (XXXVIII—16-3-70), 73-74.

Buildings owned by L.I.C. in Calcutta. (XXXIX—6-4-70), 43-44.

**CALCUTTA—Contd.**

Circular Railway for Calcutta. (XXXVII—10-3-70), 51-53.

Closure of stalls of Central Fisheries Corporation at Delhi and Calcutta. (XXVIII—2-4-70), 174.

Conference on Design, Fabrication and erection of Steel Structures held at Calcutta. (XL—28-4-70), 162.

Construction of second bridge over the Hooghly in Calcutta. (XXXVIII—24-3-70), 34.

Conversion of Garbage into manure and cost of setting up a Plant therefor in Calcutta. (XL—30-4-70), 83-84.

D.D.A. Experts' visit to Calcutta. (XXXVII—9-3-70), 415.

Delay in issue of Telephone Directory for Calcutta. (XL—23-4-70), 198-99.

Deplorable plight of Calcutta City and its development. (XL—27-4-70), 174-75.

Dispute over recognition of National Union of Seamen, in Calcutta. (XXXVII—10-3-70), 127.

Drainage system in Calcutta. (XL—4-5-70), 201-02.

Explosion in the writers' buildings Calcutta on 22nd April, 1970 (XLI—8-5-70), 158.

Financial assistance for the Development of Calcutta by World Bank. (XL—4-5-70), 193-94.

Foodgrains Shops run on Cooperative Basis in Calcutta and Delhi. (XL—30-4-70), 151.

Foreign consultancy service for underground railway in Calcutta. (XLI—19-6-70), 47.

Free sale of bombs in Calcutta. (XXXVIII—3-4-70), 35-56.

Functioning of Administrative Offices of Birla Group of Companies in Calcutta. (XL—23-4-70), 85.

Funds for development of Calcutta. (XL—4-5-70), 158.

Harassment of German Consul-General's Wife in Calcutta. (XXXVII—9-3-70), 112.

Introduction of Calcutta lottery and metropolitan saving bond etc. for development of Calcutta. (XLI—11-5-70), 120-21.

Job security for seamen in Calcutta. (XXXVII—9-3-70), 141.

**CALCUTTA—Contd.**

- Letters stamped at Kalighat Post Office but found torn in Unique Park, Behala, Calcutta. (XXXVII—12-3-70), 175-76.
- Levy of Surcharge on Users of Calcutta Port. (XXXVII—9-3-70), 135.
- Looting of Calcutta State Bank by Dacoits. (XXXIX—6-4-70), 184.
- Management and Control of Calcutta Electric Supply Corporation. (XL—2P-4-70), 77.
- Manufacture of Sodium Hydrosulphite by M/s. Jayshree Chemicals Ltd., Calcutta. (XXXIX—7-4-70), 63-64.
- Memorandum submitted by Alipore Mint Employees' Federation, Alipore, Calcutta. (XL—27-4-70), 204.
- Mosquito problem in Calcutta. (XL—27-4-70), 175-76.
- Official reception to North Vietnam Delegation at Calcutta. (XXXVII—11-3-70), 190.
- Payment of Dues and Release of Grants to Calcutta Corporation for maintenance of roads in Calcutta. (XL—27-4-70), 200-01.
- Policy re transfer of officers from Calcutta area. (XLI—5-3-70), 101.
- Preventive Officers in Calcutta Customs House. (XXXIX—20-4-70), 192.
- Problem of supply of fish in Greater Calcutta. (XLI—14-5-70), 108-10
- Problems of Calcutta. (XI—29-4-70), 53-54.
- Raids by Naxalite on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—9-4-70), 147.
- Relationship of house rent structure in Calcutta and other cities. (XXXIX—20-4-70), 147-48.
- Shifting of ordnance equipment Unit from Calcutta to Kanpur. (XXXVII—11-3-70), 114.
- Slums in heart of Calcutta. (XLI—11-5-70), 53.
- Stay of officers of accounts department in Calcutta Area. (XLI—5-5-70), 101-02.
- Strike in Tea Warehouses. (XL—29-4-70), 31-35.
- Taking over of Private Tea Ware-houses in Calcutta. (XL—23-4-70), 54-55.
- Unveiling of Lenin's Statue in Calcutta. (XXXIX—17-4-70), 46.

**CALCUTTA—Contd.**

Use of terminal building at Calcutta by Foreign Airlines. (XXXVIII—24-3-70), 213.

Utilisation of PL-480 funds for slum clearance works in Calcutta. (XL—4-5-70), 158-59.

*Debates*

Arms flow to prsons engaged in inter-party clashes in Calcutta. C.A. (XXXVI—3-3-70), 214-28.

Circular Railway in Calcutta (C.A.) (XL—23-4-70), 215-28.

**CALCUTTA CORPORATION :**

Amount Demanded by Calcutta Corporation. (XXXVI—23-2-70), 167-68.

**CALCUTTA MINT :**

Closing down of silver refinery in Old Calcutta Mint. (XL—4-5-70), 209-10.

**CALCUTTA PORT :**

Fall in Traffic at Calcutta Port. (XXXVI—13-3-70), 214-16.

Transhipment of Pakistan goods to Nepal through Calcutta port. (XLI—6-3-70), 108-09.

**CALCUTTA TELEPHONE DISTRICT :**

Enquiry by Central Bureau of Investigation re issue of Trunk Call Tickets to Subscribers. (XXXVI—26-2-70), 104-05.

**CALLING ATTENTION :***Debates*

Application of Orissa Preventive Detention Act to Manipur by bypassing authority of Parliament (XLI—8-5-70), 160-68.

Arms flow to persons engaged in inter-party clashes in Calcutta. (XXXVI—3-3-70), 214-28.

Bogus payment from Cental Revenues for transportation of fertilisers (C.A.) (XXXIX—13-4-70), 213-32.

Circular Railway in Calcutta. (XL—23-4-70), 215-28.

Closure of Banaras Hindu University. (XXXVII—18-3-70), 196-216.

Closure of Cultural and Information Centres of Foreign countries. (XXXVI—26-2-70), 227-49.

**BUSINESS HOUSE(S)—Contd.**

Control over concerns by big business houses (XLI—5-5-70), 59-60.

Effect of abolition of managing agency system on business houses. (XXXVII—17-3-70), 111-12.

Grant of Licence for Urea plant in UP to a big business House. (XXXIX—6-4-70), 202.

Issue of Licences to big Industrial Houses (XXXIX—7-4-70), 82-84.

Singling out of top Business Houses. (XXXIX—14-4-70), 60.

**BUSINESS OF THE HOUSE :**

(XXXVI—27-2-70), 216-20, (XXXVII—5-3-70), 240-41, (13-3-70), 244-50, (XXXVIII—28-3-70), 3-4, (XL—1-5-70), 209-15, (XLI—9-5-70), 169-79, (13-5-70), 188-93.

**BYE-ELECTION(S) :**

Bye-election in Cheran Mahadevi Assembly Constituency of Tamil Nadu. (St.). (XLI—5-5-70), 286-90.

**C****C. I. A. :**

C. I. A. Activities in India. (XXXVI—27-2-70), 168.

C. A. I. Activities in India. (XXXVII—13-3-70), 125.

C. I. A. Activities in West Bengal. (XXXVI—27-2-70), 23-27.

**CABLE AND WIRE INDUSTRY :**

Import of raw materials for cable and wire industry. (XLI—20-5-70), 43-44.

**CALCUTTA :**

Agitation by Employees of Indian Association for the cultivation of Science, Calcutta for Revision of Pay Scales. (XXXVII—9-3-70), 130.

Applications pending for Telephone connections in Calcutta. (XXXVI—26-2-70), 216.

Attack on tram car by Naxalities in Calcutta. (XLI—15-5-70), 127.

Blacklisting of Shri K. A. Laxman Praohu of Calcutta. (XXXVIII—16-3-70), 73-74.

Buildings owned by L.I.C. in Calcutta. (XXXIX—6-4-70), 43-44.

**CALCUTTA—Contd.**

Circular Railway for Calcutta. (XXXVII—10-3-70), 51-53.

Closure of stalls of Central Fisheries Corporation at Delhi and Calcutta. (XXVIII—2-4-70), 174.

Conference on Design, Fabrication and erection of Steel Structures held at Calcutta. (XL—28-4-70), 162.

Construction of second bridge over the Hooghly in Calcutta. (XXXVIII—24-3-70), 34.

Conversion of Garbage into manure and cost of setting up a Plant therefor in Calcutta. (XL—30-4-70), 83-84.

D.D.A. Experts' visit to Calcutta. (XXXVII—9-3-70), 415.

Delay in issue of Telephone Directory for Calcutta. (XL—23-4-70), 198-99.

Deplorable plight of Calcutta City and its development. (XL—27-4-70), 174-75.

Dispute over recognition of National Union of Seamen, in Calcutta. (XXXVII—10-3-70), 127.

Drainage system in Calcutta. (XL—4-5-70), 201-02.

Explosion in the writers' buildings Calcutta on 22nd April, 1970 (XLI—8-5-70), 158.

Financial assistance for the Development of Calcutta by World Bank. (XL—4-5-70), 193-94.

Foodgrains Shops run on Cooperative Basis in Calcutta and Delhi. (XL—30-4-70), 151.

Foreign consultancy service for underground railway in Calcutta. (XLI—19-6-70), 47.

Free sale of bombs in Calcutta. (XXXVIII—3-4-70), 55-56.

Functioning of Administrative Offices of Birla Group of Companies in Calcutta. (XL—23-4-70), 85.

Funds for development of Calcutta. (XL—4-5-70), 158.

Harassment of German Consul-Genral's Wife in Calcutta. (XXXVII—9-3-70), 112.

Introduction of Calcutta lottery and metropolitan saving bond etc. for development of Calcutta. (XLI—11-5-70), 120-21.

Job security for seamen in Calcutta. (XXXVII—9-3-70), 141.

**CALCUTTA—Contd.**

- Letters stamped at Kalighat Post Office but found torn in Unique Park, Behala, Calcutta. (XXXVII—12-3-70), 175-76.
- Levy of Surcharge on Users of Calcutta Port. (XXXVII—9-3-70), 135.
- Looting of Calcutta State Bank by Democrats. (XXXIX—6-4-70), 184.
- Management and Control of Calcutta Electric Supply Corporation. (XL—28-4-70), 77.
- Manufacture of Sodium Hydrosulphite by M/s. Jayshree Chemicals Ltd., Calcutta. (XXXIX—7-4-70), 63-64.
- Memorandum submitted by Alipore Mint Employees' Federation, Alipore, Calcutta. (XL—27-4-70), 204.
- Mosquito problem in Calcutta. (XL—27-4-70), 175-76.
- Official reception to North Vietnam Delegation at Calcutta. (XXXVII—11-3-70), 190.
- Payment of Dues and Release of Grants to Calcutta Corporation for maintenance of roads in Calcutta. (XL—27-4-70), 200-01.
- Policy re transfer of officers from Calcutta area. (XLI—5-4-70), 101.
- Preventive Officers in Calcutta Customs House. (XXXIX—20-4-70), 192.
- Problem of supply of fish in Greater Calcutta. (XLI—14-5-70), 108-10
- Problems of Calcutta. (XL—29-4-70), 53-54.
- Raids by Naxalite on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—9-4-70), 147.
- Relationship of house rent structure in Calcutta and other cities. (XXXIX—20-4-70), 147-48.
- Shifting of ordnance equipment Unit from Calcutta to Kanpur. (XXXVII—11-3-70), 114.
- Slums in heart of Calcutta. (XLI—11-5-70), 53.
- Stay of officers of accounts department in Calcutta Area. (XLI—5-5-70), 101-02.
- Strike in Tea Warehouses. (XL—29-4-70), 31-35.
- Taking over of Private Tea Warehouses in Calcutta. (XL—23-4-70), 54-55.
- Unveiling of Lenin's Statue in Calcutta. (XXXIX—17-4-70), 46.

**CALCUTTA—Contd.**

- Use of terminal building at Calcutta by Foreign Airlines. (XXXVIII—24-3-70), 213.
- Utilisation of PL-480 funds for slum clearance works in Calcutta. (XL—4-5-70), 158-59.

*Debates*

- Arms flow to persons engaged in inter-party clashes in Calcutta. C.A. (XXXVI—3-3-70), 214-28.
- Circular Railway in Calcutta (C.A.) (XL—23-4-70), 215-28.

**CALCUTTA CORPORATION :**

- Amount Demanded by Calcutta Corporation. (XXXVI—23-2-70), 167-68.

**CALCUTTA MINT :**

- Closing down of silver refinery in Old Calcutta Mint. (XL—4-5-70), 209-10.

**CALCUTTA PORT :**

- Fall in Traffic at Calcutta Port. (XXXVI—13-3-70), 214-16.
- Transshipment of Pakistan goods to Nepal through Calcutta port. (XLI—6-3-70), 108-09.

**CALCUTTA TELEPHONE DISTRICT :**

- Enquiry by Central Bureau of Investigation re issue of Trunk Call Tickets to Subscribers. (XXXVI—26-2-70), 104-05.

**CALLING ATTENTION :***Debates*

- Application of Orissa Preventive Detention Act to Manipur by bypassing authority of Parliament (XLI—8-5-70), 160-68.
- Arms flow to persons engaged in inter-party clashes in Calcutta. (XXXVI—3-3-70), 214-28.
- Bogus payment from Central Revenue for transportation of fertilisers (C.A.) (XXXIX—13-4-70), 213-32.
- Circular Railway in Calcutta. (XL—23-4-70), 215-28.
- Closure of Banaras Hindu University. (XXXVII—18-3-70), 196-216.
- Closure of Cultural and Information Centres of Foreign countries. (XXXVI—26-2-70), 227-49.

**CALLING ATTENTION—Contd.**

- Development in Cambodia. (XXXVIII—26-3-70), 2 9-76.
- Earthquake in Gujarat near Ankleshwar Oilfields. (XXXVIII—25-3-70), 171-83.
- Election to the Bihar Legislative Council. (XL—4-4-70), 179-200.
- India's reported offer of help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C.A.). (XXXIX—6-4-70), 217-23.
- India's reported protest against U. S. Vice-President's remarks. (XLI—11-5-70), 229-43.
- Meeting of Bangla Congress leaders with Prime Minister and Home Minister. (XXXVII—16-3-70), 227-41.
- Missing of I. A. F. Plane. (C.A.). (XLI—14-5-70), 218-27.
- Mysore-Maharashtra Border Dispute. (C.A.). (XXXVI—2-3-70), 223-46.
- Outcome of recent meeting of non-aligned countries at Dar-es-Salaam. (XL—22-4-70), 214-39.
- Procedure followed by West Bengal Governor in regard to formation of Government. (XXXVIII—24-3-70), 389-414.
- Prorogation of J. K. Legislature. (XXXVII—17-3-70), 193-217.
- Reported attack on French Consul-General and his wife. (XXXVI—23-2-70), 226-33.
- Reported Clash between State Armed Police and Security Staff of Durgapur Steel Plant. (XL—27-4-70), 237-43.
- Reported clash over forcible occupation of land in West Bengal. (XLI—5-5-70), 166-79.
- Reported continuance of Supply of Industrial Water to Pakistan after expiry of Treaty. (XXXVIII—1-4-70), 158-69.
- Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatant (XL—4-5-70), 241-62.
- Reported decision of Bhutan to apply for membership of U. N. O. (XL—30-4-70), 158-70.
- Reported decision of U. S. S. R. to supply tanks to Pakistan. (C.A.). (XXXIX—8-4-70), 174-84.
- Reported desecration of Hindu and Sikh Shrines in Pakistan. (XXXVII—9-3-70), 444-57.

**CALLING ATTENTION—Contd.**

- Reported firing on striking workers of Neyveli Lignite Corporation. (XLI—6-5-70), 163-78.
- Reported influx of minorities from East Pakistan to India. (XLI—7-5-70), 173-84.
- Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (XXXVII—10-3-70), 217-34.
- Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.). (XL—28-4-70), 165-90.
- Reported Mis-appropriation of money at the London Branch of the Central Bank of India. (XLI—19-5-1970), 185-204.
- Reported Naxalite activities in Assam. (C.A.). (XXXIX—9-4-1970), 170-80.
- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation. (C.A.). (XXXIX—10-4-70), 211-24.
- Reported Pakistan build up on West Bengal border. (XXXIX—7-4-70), 182-90.
- Reported plan of U.S.A. to sell tanks to Pakistan. (C.A.). (XXXVIII—3-4-70), 209-18.
- Reported pollution of water in Delhi and resultant threat of jaundice epidemic. (XXXVII—11-3-70), 194-207.
- Reported protest by Federation of All India Foodgrain Dealers Association against the move to nationalise wholesale trade in Foodgrains. (C.A.). (XXXIX—14-4-1970), 166-78.
- Reported ransacking of Gandhi Centre at Jadavpur University. (C.A.). (XXXIX—17-4-70), 190-210.
- Reported resignation of one of the Adviser to the West Bengal Governor. (C.A.). (XXXIX—16-4-1970), 143-53.
- Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C.S.I.R. (XL—29-4-70), 189-215.
- Reported Resignation of Shri Mohan Kumaramangalam from the Board of Bennet Coleman and Co. (XLI—20-5-1970), 171-83.
- Reported retaliatory action by foreign airlines against concession to Indian passengers by Air-India. (XXXVI—27-2-70), 202-08.

**CALLING ATTENTION—Contd.**

Reported statement by General Garippa advocating imposition of military rule in India. (XXXVII—13-3-1970), 225-39.

Reported Statement of Minister of Defence re: Resettlement of ex-servicemen. (XL—21-4-70), 191-202.

Reported Statement of the Minister of Foreign Trade. (XLI—18-5-70), 230-43.

Reported unresolved border dispute between U.P. and Bihar and possibilities of clashes over harvest. (XXXVIII—31-3-70), 138-75.

Revision of pay scales of Himachal Pradesh staff. (XXXVI—24-2-70), 240-48.

Rhodesian Government declaring Rhodesia a Republic. (G.A.). (XXXVII—2-3-70), 221, 231, 249-63.

Riots in Chaibasa. (XXXIX—20-4-70), 235-45.

Situation in Laos. (XXXVI—20-2-70), 182-99.

Stay Order by Certain High Courts on Government decision for fixing low price of sugar. (XXXVIII—2-4-70), 177-91.

Strike by Non-gazetted staff Himachal Pradesh. (XL—1-5-70), 187-203.

**CAMBODIA :**

Assessment of situation Developing in Cambodia. (XL—22-4-70), 34.

Cambodia's Representati. in U.N.O. (XLI—6-5-70), 119.

Chinese interference in Cambodian Affairs. (XLI—6-5-70), 13-19.

Conference of Asian countries on Cambodia. (XLI—20-5-70), 45.

Djakarta Conference on Cambodia. (XLI—20-5-70), 154-55.

French proposal for peace in Cambodia. (XL—29-4-70), 94-95.

Hanoi request to India for help to stop massacre of Vietnamese in Cambodia (XLI—13-5-70), 166.

Indian arms to Cambodia. (XLI—20-5-70), 111.

Indian refusal to witness release of American Ship in Cambodia. (XL—29-4-70), 93.

Participation in Asian conference on Cambodia by nations involved in Indo-China problem. (XLI—20-5-70), 113.

Recognition of New Regime in Cambodia. (XL—22-4-70), 45.

**COMBODIA—Contd.**

Request for return of International Control Commission for Cambodia. (XL—22-4-70), 52.

SEATO Intervention in Cambodia. (XL—29-4-70), 45-46.

Talks with Cambodian Ambassador. (XLI—6-5-70), 119-20.

U. N. Secretary General's talks with Indian Envoy on Cambodian Situation. (XL—29-4-70), 121.

Winding up of International Control Commission in Cambodia. (XXXVI—25-2-70), 114.

**Debates**

Development in Cambodia. (C.A.) (XXXVIII—26-3-70), 259-76.

India's reported protest against U.S. Vice-President's remarks. (C.A.). (XLI—11-5-70), 229-45.

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants. (CA). (XL—4-5-70), 241-42.

**CANADA :**

Arrest of a Canadian Girl in New Delhi. (XXXVI—27-2-70), 139.

Purchase of 'Buffalo' Aircraft from Canada. (XL—22-4-70), 172.

**CANALS :**

Construction of Lift Canals in Uttar Pradesh. (XL—29-4-70), 115-16.

Financial assistance for Ramganga and Gandak Canal projects. (XXXVI—25-2-70), 165.

Progress of Construction of Sone High Level Canal. (XL—22-4-70), 263.

Repairs to Bhakra Canals. (XXXIX—8-4-70), 14-17.

Re-survey of Western Kosi canal. (XLI—20-5-70), 132-33.

Setting of silt in Canals of Kosi Canal Project. (XL—29-4-70), 50-51.

Supply of water to Rajasthan from Gung and Bhakra Canals after expiry of Indo-Pak Canal water Treaty. (XXXIX—8-4-70), 51-53.

Water supply to Sone Canal systems from Rihand. (XL—22-4-70), 203.

**CANCER :**

Anti-Cancer activity of Gurry Leaves. (XXXVII—9-3-70), 390.



**CANCER—Contd.**

- Campaign for early detection of cancer. (XLI—11-5-70), 1-6.
- Cancer Centre in Delhi. (XL—4-5-70), 39-40.
- Cancer Patient in Willindon Hospital. (XL—4-5-70), 230-31.
- Cure of Cancer through Ayurvedic Treatment. (XXXVIII—30-3-70), 190.
- Detection of cancer. (XLI—11-5-70), 115.
- Eradication of Cancer. (XXXVII—9-3-70), 58.
- Experts' views on use of Seccharine causing Cancer. (XXXIX—13-4-70), 162-63.
- High rate of deaths due to Cancer. (XL—4-5-70),
- Installation of Computer for detection of Cancer. (XL—4-5-70), 23-24.
- Methods of early detection of cancer in India. (XLI—11-5-70), 107-08.
- New antibiotic for Cancer. (XLI—18-5-70), 175.
- Ointment from Indian Herb for Skin Cancer. (XXXVI—2-3-70), 191-92.
- Study of Isolation or Blood Cancer by electro-microscope Experiments. (XXXVII—9-3-70), 264.
- U. S. Doctors report that Cancer cannot be contracted through filter cigarettes. (XXXIX—20-4-70), 167-68.

**CENSUS :**

- 1971 census. (XXXVIII—24-3-70), 59-60.

**CANTEEN (S) :**

- Facilities for Canteen and Tiffin Rooms for P and T Employees in Bihar Circle. (XL—23-4-70), 115-16.
- Canteen stores Department (India) (XXXVI—25-2-70), 181; (XXXVII—18-3-70), 98-99.
- Accommodations for the employees working in Canteen Stores Department. (XL—22-4-70), 64.
- Canteen Stores Employees of various Defence Establishments not declared as Government Servants. (XXXVIII—25-3-70), 93-94.
- Charter of demands presented by Canteen Stores Department Employees Union. (XXXVII—11-3-70), 57-58.
- Construction of Houses for employees of canteen stores Department (India). (XL—22-4-70), 62.

**CANTEEN(S)—Contd.**

- Extension of Service given to General Manager Canteen Stores Department (India). (XXXVII—4-3-70), 62.
- Facilities for employees of Canteen Stores Department (India). (XL—22-4-70), 63.
- Formation of Employees Union by Canteen stores Department Employees at Delhi & New Delhi. (XXXVII—11-3-70), 58-59.
- Garrison Cinemas run by Canteen Stores Department (India). (XXXIX—8-4-70), 61-62.
- Lack of Facilities to Staff working in Jaipur Depot of Canteen Stores Department (India). (XXXVII—18-3-70), 64-65.
- Medical treatment for employees of Canteen Stores Department in Military Hospitals. (XL—22-4-70), 65.
- Meeting of Board of Control of Canteen Stores Department (India). (XXXVII—4-3-70), 57.
- Purchase of rum from Khodays by Canteen Stores Department (India). (XXXVIII—1-4-70), 65.
- Reports of study group on Reorganisation of Canteen Stores Department (India). (XXXIX—8-4-70), 59-60.
- Utilisation of profits earned from Unit Canteen Store Department (India) for welfare of troops. (XXXVIII—25-3-70), 166.

**CANTONMENTS :**

- Application of State Rent Control Acts to Cantonments. (XXXVII—4-3-70), 148.
- Dehiring of houses in Cantonments. (XXXVIII—25-3-70), 66.
- Extension of shooting range of Danapur Cantonment. (XLI—13-5-70), 43.
- Government Property in possession of Civilians in Cantonment Areas. (XXXVII—18-3-70), 172.
- Permission sought by occupants of quarters of Danapur Cantonment for making alterations in their quarters. (XXXVII—11-3-70), 134.
- Representation by Inhabitants of Yol Camp against imposition of enhanced rates of Taxation in Cantonment area. (XXXVII—4-3-70), 181.

**CANTONMENT BOARD(S) :**

- Building plans approved by Danapur Cantonment Board. (XXXVII—18-3-70), 151-52.

**CANTONMENT BOARD(S)—Contd.**

Danapur Cantonment Board. (XL—29-4-70), 134-35.

Filing of cases against tax-payers by Danapur Cantonment Board. (XL—29-4-70), 136-37.

Meeting of the representative of Cantonment Board Federation with the Defence Minister. (XXXVII—18-3-70), 170-71.

Representation by a member of Cantonment Board, Kamptee against the Military Officials. (XXXVII—18-3-70), 180-81.

Schools under Cantonment Boards. (XXXVII—11-3-70), 133-34.

**CAR(S) :**

Import of Components for manufacturing Cars. (XXXVI—3-3-70), 84-87.

Import of Luxury cars by India Tourism Development Corporation. (XXXVI—27-2-70), 30-31.

Production cost of passenger cars and monopoly in Car Manufacture. (XXXVI—24-2-70), 85-89.

Production of cars. (XXXVII—10-3-70), 61.

Proposal by Tatas for manufacture of Car in Collaboration with their German Partners. (XXXVI—3-3-70), 164.

Sale of Cars purchased from various Diplomatic Missions. (XXXVII—11-3-70), 149-50.

Use of Imported Cars by Ministers. (XXXVI—25-2-70), 124.

**GARRIAPPA, GENERAL :**

Reported statement by General Cariappa advocating imposition of military rule in India. (C.A.). (XXXVII—13-3-70), 225-39.

**CASHEW INDUSTRY :**

Development of Cashew Industry. (XL—30-4-70), 54-55.

**CASTOR OIL :**

Export of castor oil. (XLI—13-5-70), 108.

**CASUAL LABOUR :**

Discharge of Casual Labour engaged on Electrification. (XXXIX—7-4-70), 60.

**CATTLE INSURANCE SCHEME :**

Starting of cattle insurance scheme by Life Insurance Corporation. (XL—4-5-70), 159-60.

**CATTLE WEALTH :**

Establishment of a separate Ministry for development of Cattle Wealth. (XLI—14-5-70), 129.

**CAUVERY PROJECT :**

Submission of representation by delegation of Mysore to the Ministry of Irrigation and Power for central technical clearance of cauvery project. (XLI—13-3-70), 111.

**CAUVERY RIVER BASIN :**

Use of Kaveri Basin Water. (XXXVI—25-2-70), 92-93.

**Debates**

Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (C.A.). (XXXVII—10-3-70), 217-34.

**CEMENT :**

Enquiry against cement allocation and coordinating organisation. (XL—21-4-70), 165.

Examination of cost of production of Cement in M/s. Saurashtra Cement and Chemical Industries Ltd. and M/s. Madras Cement. (XXXIX—14-4-70), 159.

Export of Cement. (XL—29-4-70), 176.

Price control on Cement. (XXXVI—3-3-70), 37.

Price of Cement for M/s Saurashtra Cement and Chemical Industries Ltd. and M/s Madras Cements. (XXXIX—14-4-70), 160.

Production and consumption of cement. (XL—21-4-70), 147-48.

Production and consumption of cement. (XLI—19-5-70), 44-45.

Regional imbalance in cement production. (XXXVIII—24-3-70), 284-85.

Revised price of cement. (XXXVI—24-2-70), 18-20.

Shortage of cement in Northern and Eastern Regions. (XXXVIII—24-3-70), 63-64.

Cement Control (Amendment) Order, 1969. (XXXVI—24-2-70), 163-64.

**CEMENT CORPORATION OF INDIA :**

Proposal by Cement Corporation of India or setting up Cement Factories. (XLI—12-3-70), 23-27.

**CEMENT CORPORATION OF INDIA—**  
*Contd.*

Reservation of posts for harijats adivasis in Cement Corporation of India. (XLI—5-5-70), 82.

**CEMENT FACTORY :**

Cement Factory at Yerraguntla (Andhra Pradesh). (XXXVIII—24-3-70), 382-83.

Cement Factory in Assam. (XXXVI—3-3-70), 163-64.

Exploration for raw material for cement factory at Suwakhera (MP). (XLI—5-5-70), 91-92.

Investment in cement factory at Sri Nagar. (XXXVI—24-2-70), 54-55.

Manufacture of machinery required for cement factories. (XL—21-4-70), 161.

Production in Mandhar Cement Factory (Madhya Pradesh). (XXXVIII—24-3-70), 275-76.

Proposal by Cement Corporation of India for setting up Cement Factories. (XLI—12-5-70), 23-27.

Setting up of a Cement Manufacturing Plant in Manipur. (XXXVI—3-3-70), 63-64.

Setting up of cement factories in Northern States. (XL—27-4-70), 157.

Setting up of cement factory based on Linc stone found in Damoh District in Madhya Pradesh. (XXXVIII—24-3-70), 258.

Cement industry in Tamil Nadu and Gujarat. (XXXVIII—24-3-70), 285-86.

Curb on Monopoly in cement Industry. (XXXVI—24-2-70), 161-62.

Licence for setting up Cement Factory at Nimbahere (Rajasthan). (XL—28-4-70), 123.

Setting up of Cement Industries in Madhya Pradesh. (XXXVII—17-3-70), 98.

**CEMENT POLES :**

Manufacturing of Cement poles. (XL—29-4-70), 116-17.

**CENTRAL AGRO-INDUSTRIAL CORPORATION**

(XXXVI—26-2-70), 140.

**CENTRAL APPRENTICESHIP COUNCIL :**

Meeting of Central Apprenticeship Council in October, 1969. (XXXVII—5-3-70), 42-44.

**CENTRAL BANK OF INDIA :**

Reported mis-appropriation of money at the London Branch of the Central Bank of India. (CA). (XLI—19-3-70), 185-204.

**CENTRAL BOARD OF CUSTOMS AND EXCISE. (XXXIX—6-4-70), 49-50.**

Promotions in the Central Board of Customs and Excise. (XXXIX—13-4-70), 129-30.

**CENTRAL BOARD OF FILM CENSORS :**

Alleged Indiscriminate Approval of Films by Central Board of Film Censors. (XXXIX—9-4-70), 53-54.

Film passed by the Central Board of Film Censors. (XXXVII—5-3-70), 210-11.

Shifting of Central Board of Film Censors Bombay. (XXXIX—9-4-70), 55.

**CENTRAL BUREAU OF INVESTIGATION:**

Action recommended by C.B.I. against Officers of S.T.C., D.G.S.&D. and Central Ordnance Depot, Malad. (XXXVII—18-3-70), 50-53.

Case registered by C.B.I. against Shri Ramnath Goenka. (XLI—12-5-70), 69-70.

C. B. I. Case against M/s Asian Cables. (XLI—12-5-70), 83-84.

C. B. I. enquiries against Chief Ministers and State Ministers. (XXXIX—17-4-70), 128-29.

C. B. I. enquiry against former I. G., Andhra Pradesh. (XXXVIII—24-3-70), 210-11.

C. B. I. enquiry against I.A.S. officer in Lucknow. (XXXVI—27-2-70), 126.

C. B. I. Enquiry against officers and employees of Prime Minister's Secretariat. (XL—22-4-70), 158.

C.B.I. Enquiry against Officers/Employees of the Ministry of External Affairs. (XL—22-4-70), 160.

C. B. I. enquiry into a murder case in West Delhi (XLI—8-6-70), 144.

C. B. I. enquiry into charges against Managing Director of F.A.C.T., Alwaye. (XXXVI—23-2-70), 42-43.

C. B. I. enquiry into corrupt practices by Welfare Institutions in Delhi. (XL—21-4-70), 63-64.

C. B. I. inquiry against Firms. (XLI—12-5-70), 109-10.

C.B.I. Inquiry against Zonal Manager of L.I.C., Delhi. (XXXIX—20-4-70), 132-33.

C. B. I. inquiry into irregularities committed by Hind Galvanising and Engineering Company. (XLI—11-3-70), 52-53.

C. B. I. enquiry into murder of Shri Baldev Singh. (XL—1-3-70), 109-04.

**CENTRAL BUREAU OF INVESTIGATION—Contd.**

C. B. I. Investigation into property tax on cinemas in Delhi Municipal Corporation. (XL—4-5-70), 93-95.

C. B. I. probe into ratable value of cinemas in Delhi. (XXXVII—9-3-70), 433.

C. B. I. probe into the case of former Director of Health and Medical Services, Manipur. (XL—27-4-70), 169-70.

C. B. I. raid on offices of Managing Directors of Cable and Wire Manufacturing Companies. (XXXVII—15-3-70), 50-51.

C. B. I. Report on Activities of Officers of Durgapur Steel Plant. (XL—28-4-70), 103.

C. B. I. Report on incidents in Indraprastha Bhavan, New Delhi. (XXXVII—13-3-70), 67-68.

Enquiries pending before C. B. I. (XL—24-4-70), 49.

Enquiry by Central Bureau of Investigation re-issue of Trunk Call Tickets to Subscribers. (XXXVI—26-2-70), 104-05.

Enquiry by Central Bureau of Investigation against Postal Employees for Pilfering Cheques and Foreign Magazines. (XXXVI—26-2-70), 99.

Enquiry conducted by C. B. I. against Officers of Irrigation and Power Ministry. (XL—22-4-70), 159.

Findings of C. B. I. Inquiry against D.C. 9 Company Representative and Capt. Huilgol. (XXXVIII—24-3-70), 54.

Investigation by C. B. I. of corruption cases. (XLI—8-5-70), 149.

Proposal for enquiry by C. B. I. for Import of RS-09 Tractors from East Germany without previous test. (XLI—14-5-70), 189-90.

Report of C. B. I. regarding Delhi small scale industry. (XLI—20-5-70), 130-31.

Statutory Sanction for functioning of C. B. I. (XXXIX—10-4-70), 162.

**CENTRAL DESIGN ORGANISATION :**

Separate unit of Central Designs Organisation. (XLI—18-5-70), 168.

**CENTRAL FISHERIES CORPORATION :**

Closure of stalls of Central Fisheries Corporation at Delhi and Calcutta. (XXVIII—2-4-70), 174.

Dissolution of Board of Directors of Central Fisheries Corporation. (XXXVIII—2-4-70), 173.

**CENTRAL FISHERIES CORPORATION—Contd.**

Relinquishing of Charge by Managing Director of Central Fisheries Corporation. (XXVIII—2-4-70), 173-74.

Sale of fish in Calcutta through Central Fisheries Corporation. (XXXVIII—5-3-70), 142-43.

Winding up of Central Fisheries Corporation, Howrah. (XXVIII—2-4-70), 32-35.

**CENTRAL FOREST RESEARCH INSTITUTIONS :**

Suggestion by Central Forest Research Institute for Power Generation. (XXXVIII—25-3-70), 152-53.

**CENTRAL FORMS STORES, CALCUTTA:**

Demand of Class IV Employees of Central Forms Stores, Calcutta. (XL—4-5-70), 191.

**CENTRAL GOVERNMENT EMPLOYEES CONSUMER CO-OPERATIVE STORES, NEW DELHI :**

(XXXVIII—3-4-70), 185-86.

Sale of imported goods by Central Government Employees' Consumer Co-operative Stores, New Delhi. (XXXVIII—3-4-70), 187.

**CENTRAL GOVERNMENT HEALTH SCHEME :**

C. G. H. S. Dispensaries in Delhi. (XLI—18-5-70), 158.

C. G. H. S. Dispensaries running without essential medicines. (XXXVI—23-2-70), 110-11.

C. G. H. S. dispensary as a functional dispensary in Malviya Nagar, Delhi. (XXXIX—13-4-70), 122-24.

C. G. H. S. Dispensary at Hauz Khas Extension, New Delhi. (XL—4-5-70)-234-35.

C. G. H. S. Dispensary in Naraina Colony, New Delhi. (XL—27-4-70), 109-10.

C. G. H. S. Dispensary, Paharganj, New Delhi. (XXXVI—2-3-70), 60-61.

C. G. H. S. Scheme for Pensioners. (XXXVI—2-3-70), 132-33.

Demonstration held by Pharmacists working in C. G. H. S. dispensary. (XLI—11-5-70), 128-29.

Doctors at South Avenue C. G. H. S. Dispensary. (XXXVI—23-2-70), 117-18.

Doctors of C. G. H. S. not willing to join C. H. S. (XXXIX—13-4-70), 190-91.

Doctors of C. G. H. S. not willing to join C. H. S. (XLI—11-5-70), 195-96.

**CENTRAL GOVT. HEALTH SCHEME—**  
*Contd.*

Extension of C. H. S. Scheme to other Cities. (XXXIX—20-4-70), 140-41.

Harassment caused to beneficiaries of C. G. H. S. Dispensary in Patel Nagar II, Delhi. (XLI—18-5-70), 163.

Holidays for Chowkidars of C.G.H.S. Dispensaries. (XLI—18-5-70), 171.

Liveries to Class IV employees working in C. G. H. S. scheme (XLI—11-5-70), 109.

Long Wait for Medicines in emergency cases in Delhi Under C. G. H. S. (XXXVI—2-3-70), 25-26.

Number of C. G. H. S. Dispensaries in Delhi/New Delhi. (XXXVIII—30-3-70), 171.

Pilferage of Medicine in C. G. H. Scheme. (XLI—18-5-70), 174.

Provision of facilities for stitching of wounds in C. G. H. S. Dispensaries in Delhi. (XXXVII—16-3-70), 103-04.

Revision of pay scale of dressers in C. G. H. S. Dispensaries XLI—11-5-70), 109-10.

Shortage of Compounders in C. G. H. S. Dispensaries, Delhi. (XL—4-5-70), 43.

Shortage of medicines in C. G. H. S. dispensaries in Delhi. (XXXIX—6-3-70), 55-56.

Supply of Outdated Medicines to Patients by C.G.H.S. Dispensaries in Bombay. (XXXIX—20-4-70), 208-09.

Transfer of C. G. H. S. Doctors from one dispensary to another (XXXVII—16-3-70), 29-30.

Transfer of Lady Doctors from C.G.H.S. Dispensaries. (XXXIX—20-4-70), 153-55.

**CENTRAL GOVERNMENT PENSIONER ASSOCIATION**

Memorandum from the Central Government Pensioners' Association. (XXXVII—16-3-70), 45.

**CENTRAL HEALTH SERVICE:**

Composition of Central Health Service. (XXXIX—13-4-70), 191-92.

Facilities for Specialised studies extended to Doctors Employed under Central Health Services. (XXXIX—6-4-70), 150-51.

Promotion in Central Health Service Scheme. (XXXIX—10-4-70), 168.

**CENTRAL HINDI DIRECTORATE :**

Appointments in Commission for Scientific and Technical Terminology and Central Hindi Directorate. (XXXVIII—3-4-70), 176-77.

Expenditure incurred by Central Hindi Directorate on Printing work re: Correspondence Course. (XXXIX—10-4-70), 186.

Functioning of Telephone Service and Hindi Information Centre set up by Central Hindi Directorate. (XXXIX—17-4-70), 148-49.

**CENTRAL HOMOEOPATHIC COUNCIL:**

Setting up of Central Homoeopathic Council (XLI—11-5-70), 225.

**CENTRAL HOUSING AND DEVELOPMENT FINANCE CORPORATION :**

Setting up of Central Housing and Development Finance Corporation. (XL—4-5-70), 185-86.

**CENTRAL HOUSING BOARD:**

Setting up of the Central Housing Board/Housing Corporation. (XXXVI—2-3-70), 149-50.

**CENTRAL HOUSING CORPORATION :**

Appointment of Chairman of Central Housing Corporation. (XXXIX—20-4-70), 127-28.

Setting up of the Central Housing Board Housing Corporation. (XXXVI—2-3-70), 149-50.

**CENTRAL HOUSING REVOLVING FUND :**

Financial Aid for Urban and Rural Development out of the Central Housing Revolving Fund. (XL—4-5-70), 174.

**CENTRAL INDUSTRIAL SECURITY FORCE. (XXXVI—27-2-70), 136-37. (XXXIX—10-4-70), 77.**

Central Industrial Security Force for Industrial concerns. (XXXIX—10-4-70), 176.

Deployment of Central Industrial Security Force at Durgapur. (XXXVI—27-2-70), 111.

**CENTRAL INFORMATION SERVICE :**

Central Information Service Grade IV Vacancies. (XXXVII—5-3-70), 189-90.

Memorandum by C. I. S. Officers. (XXXVI—26-2-70), 169.

**CENTRAL MECHANISED FARM SURATGARH :**

Demands of workers of Central Mechanised Farm, Surat Garh. (XXXVI—26-2-70), 34-35.

**CENTRAL POTATO RESEARCH INSTITUTE, PATNA :**

Agreement between Officers and Workers of Central Potato Research Institute, Patna. (XXXIX—9-4-70), 115-17.

**CENTRAL PUBLIC WORKS DEPARTMENT :**

Appointment of Civil Assistant Engineers in C. P. W. D. (XXXVIII—30-3-70), 65.

C. P. W. D. Sectional Officers posted a Tulihal airport. (XXXVII—16-3-70), 101.

Class III Staff in C. P. W. D. (XL—4-5-70)\* 213-14.

Control on Worked Charged Staff in C.P.W.D. (XXXVII—9-3-70), 368.

Conversion of Temporary Posts in the Engineering Cadres in C. P. W. D. into Permanent Posts. (XXXVI—2-3-70), 55-56.

Conveyance Allowance permissible for C. P. W. D. officers. (XXXVIII—30-3-70), 112.

Demands of C.P.W.D. Engineers Associations. (XLI—11-5-70), 76-77.

Deputation of C.P.W.D. Engineers. (XLI—18-5-70), 71.

Deputation of C.P.W.D. Engineers to the Ministry of Railways. (XXXVIII—30-3-70), 62.

Disparity in determination of selection grade of Architectural draftsmen. (XL—4-5-70), 150-51.

Duties of Draftsman posted in C.P.W.D. Sub-Division. (XXXVII—9-3-70), 365.

Duties of Sectional Officers of C.P.W.D. (XXXVI—2-3-70), 57.

Filing up of vacancies from Sectional Officers to Superintending Engineers in C. P. W. D. (XL—4-5-70), 71.

Frustration and discontent among the Architectural draftsmen in C.P.W.D. (XL—4-5-70), 149-50.

Functions of a Sectional Officer in C.P.W.D. (XXXVI—23-2-70), 105-07.

Grant of overtime allowance to lift drivers of C. P. W. D. working in Parliament House. (XLI—18-5-70), 78.

**CENTRAL PUBLIC WORKS DEPARTMENT—Contd.**

Letters received from the C. P. W. D. Associations. (XLI—11-5-70), 76.

Memorandum of demands submitted by C. P. W. D. Sectional Officers' Association. (XXXVII—16-3-70), 55-56.

'No Objection Certificates' to Sectional Officers in C. P. W. D. for registration with Employment Exchanges. (XLI—18-5-70), 71.

Payment of Special Allowance in C.P.W.D. (XXXVIII—30-3-70), 63.

Posting of C. P. W. D. Sweepers in Servant quarters of Members of Parliament. (XLI—18-5-70), 195.

Posting of staff after formation of Nepal Zone in C. P. W. D. (XL—27-4-70), 69-72.

Posts of Draftsmen in C. P. W. D. (XLI—18-5-70), 167.

Proposal of C. P. W. D. for inclusion in terms of reference of Third Pay Commission. (XXXIX—20-4-70), 141-42.

Recruitment for central engineering service in C.P.W.D. (XXXVII—16-3-70), 211-12.

Recruitment for Central Engineering Service in C. P. W. D. (XXXIX—13-4-70), 59-60.

Recruitment to the Grade of A. E. S. and A. E. E. S. Class II C. P. W. D. (XXXIX 13-4-70), 66-67.

Replacement of Administrators by Technocrats in C. P. W. D. and Department of Works, Housing and Urban Development. (XL—4-5-70), 70.

Retirements in C. P. W. D. during 1970. (XXXVIII—30-3-70), 65.

Scooter allowance to Sectional officer in C. P. W. D. (XXXVII—9-3-70), 366.

Scooter allowance to Sectional Officers in C.P. W. D. (XXXIX—13-4-70), 63-64.

Separate cadre of Assistant Executive Engineers in C. P. W. D. (XXXVII—16-3-70), 72.

Separate quota of Promotion for C.P.W.D. Sectional Officers to Assistant Engineers (XXXVIII—30-3-70), 204.

Shifting of the head quarters of the South Western Zone of C. P. W. D. from Nagpur to Bombay. (XLI—11-5-70), 71-72.

Stoppage of direct recruitment in C.P.W.D. (XXXIX—13-4-70), 60.

Temporary Sweepers, Beldars in Parliament Works Division. (XXXIX—20-4-70), 120-21.

- CENTRAL PUBLIC WORKS DEPARTMENTS—Contd.**  
 Transfer of officers in C. P. W. D. (XL—4-5-70), 213-14.  
 Union of C. P. W. D. Sectional Officers. (XXXVIII—30-9-70), 208.  
 Working of C. P. W. D. Enquiry offices in Government residential colonies in Delhi. (XL—4-5-70), 211-13.
- CENTRAL RESERVE POLICE :**  
 C. R. P. deployed in Kerala. (XXXVIII—24-3-70), 50-51.  
 Central Reserve Police engaged in Indo-Pak war. (XXXVII—9-3-70), 85.  
 C. R. P. in Kerala. (XXXVI—27-2-70), 27-28.  
 Central Reserve Police Personnel residing in Sector II of R. K. Puram. (XXXVI—2-3-70), 96-97.  
 Deployment of C. R. P. and B. S. F. in State. (XXXVII—13-3-70), 12-26.  
 Disbandment of Central Reserve Police. (XXXVII—13-3-70), 188.  
 Movement of B. S. F. and C. R. P. in Punjab. (XXXVI—27-2-70), 105-06.  
 Payment of salary to C. R. P. deputed to Kerala. (XXXIX—10-4-70), 174.  
 Strengthening C.R.P. in States. (XXXIX—17-4-70), 154-55.  
 Throwing of bomb at C. R. P. men near Tamaracherry. (XXXIX—10-4-70), 86.  
 Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 21-32.
- CENTRAL REVENUES :**  
 Bogus payment from Central Revenues for transportation of fertilisers (CA). (XXXIX—13-4-70), 213-32.
- CENTRAL REVENUE CONTROL LABORATORY :**  
 Analysis of samples received for Chemical Examination in the Central Revenue Control Laboratory. (XL—27-4-70), 42-49.  
 Examination of samples in Central Revenue Control Laboratory. (XL—27-4-70), 178-79.
- CENTRAL RICE RESEARCH INSTITUTE:**  
 Research on method of rice production by central rice research institute. (XXVIII—26-3-70), 119-20.
- CENTRAL ROAD FUND :**  
 Allocation made to Madhya Pradesh from Central Road Fund. (XXXVI—27-2-70), 34-35.  
 Allocation made to Maharashtra from Central Road Fund. (XXXVIII—5-4-70), 190.
- CENTRAL ROAD TECHNOLOGICAL RESEARCH INSTITUTE, MYSORE :**  
 Resignation of Director, Central Food Technological Research Institute Mysore. (XXXVI—27-2-70), 181-82.
- CENTRAL ROAD TRANSPORT CORPORATION :**  
 Functions of Central Road Transport Corporation. (XL—8-5-70), 133.
- CENTRAL SALES TAX ACT:**  
 Amendment to Central Sales Tax Act. (XXXVI—2-3-70), 35-36.
- CENTRAL SCHOOLS :**  
 Admission to Central Schools, Delhi. (XLI—8-5-70), 143.  
 Admission to Central Schools in Delhi/ New Delhi. (XLI—15-5-70), 63-64.  
 Central School at Balasore, Orissa. (XXXVIII—24-3-70), 179-80.  
 Central School Danapur Cantonment (XL—1-5-70), 126-27.  
 Charges against Principal of Central School, Danapur Cantt. (Bihar). (XXXIX—17-4-70), 107.  
 Holding of separate examination for Central Schools and Sainik Schools. (XLI—8-5-70), 118.  
 Inclusion of teachers' representatives in Management Committees of Central Schools (XLI—8-5-70), 70.  
 Need for Sanskrit Schools Organisation on the lines of Central Schools Organisation. (XXXIX—10-4-70), 154.  
 Number of employees working in Central Schools. (XL—24-4-70), 83.  
 Scheduled Caste and Scheduled Tribe students in Central Schools. (XXXVIII—3-4-70), 199-200.  
 Setting up of a Kendriya Vidyalaya in Gurgaon. (XL—1-5-70), 113.  
 Transfer of teachers of Danapur and Anisabad Central Schools. (XLI—15-5-70), 110-11.

**CENTRAL SCIENTIFIC INSTRUMENTS ORGANISATION :**

Inquiry into missing of Documents from Central Scientific Instruments Organisation, Chandigarh. (XXXVI—27-2-70), 129-30.

Recognition of Contribution made by Scientists of C. S. I. O. (XXXIX—17-4-70), 51.

**CENTRAL SECRETARIAT :**

Fire Incidents in Central Secretariat (South Block). (XXXIX—6-4-70), 77-78.

Hindi Assistants in Central Secretariat. (XXXVII—13-3-70), 152.

Promotion of L. D. C.s in Central Secretariat. (XXXVII—13-3-70), 110.

**CENTRAL SECRETARIAT LIBRARY :**

Complaints re. issue of Books from Central Secretariat Library. (XXXIX—17-4-70), 146-47.

**CENTRAL SECRETARIAT SERVICES SCHEME :**

Panels for promotion of officers under Central Secretariat Services scheme. (XLI—15-5-70), 190-91.

**CENTRAL SECRETARIAT STENO-GRAPHERS SERVICE :** Promotion from Grade II to Grade in Central Secretariat Stenographers Service (XL—1-5-70), 164-65.**CENTRAL SOCIAL WELFARE BOARD :**

Procedure for appointment of Secretary of Central Social Welfare Board. (XXXVII—10-3-70), 94-95.

**CENTRAL STATISTICAL ORGANISATION :**

Appointment of senior investigators in the Central Statistical Organisation (XLI—20-5-70), 145-46.

Confirmation of senior investigators in the Central Statistical Organisation (XLI—20-5-70), 146-47.

Filling up of posts of Investigators in Central Statistical Organisation. (XXXVIII—25-3-70), 100-101.

Permanent posts of senior investigators unfilled in Central Statistical Organisation. (XL—22-4-70), 213.

Senior Investigators appointed in Statistical Department of Central Statistical Organisation. (XL—22-4-70), 211.

**CENTRAL TAXES :**

Central Taxes outstanding against Banaras Chemicals Factory. (XL—4-5-70), 110-11.

**CENTRAL TRACTOR ORGANISATION :**

Discrimination against Scheduled Caste employees of Central Tractor Organisation. (XXVIII—2-4-70), 169-70.

**CENTRAL TRANSLATION BUREAU :**

Setting up of Central Translation Bureau. (XXXVIII—3-4-70), 48-49.

**CENTRAL VIGILANCE COMMISSION :**

Complaints received and disposed of by Central Vigilance Commission. (XXXVIII—24-3-70), 123-24.

**CENTRAL WATER AND POWER COMMISSION :**

Appointment of assistant executive engineer research officers in Central Water and Power Commission. (XLI—20-5-70), 63-65.

Confirmation of staff in Central Water and Power Commission. (XL—29-4-70), 132-33.

Number of officers in Central Water and Power Commission on Deputation from various States. (XXXVIII—25-3-70), 136-137.

Refixation of seniority of Class I and Class II Officers of Central Water and Power Commission. (XL—29-4-70), 173-74.

**CENTRAL WATER AND POWER RESEARCH STATION :**

Restoration of the Normal working hours to the Employees of the Central Water and Power Research station. Laboratory Units, Poona. (XXXVII—4-3-70), 162-63.

**CENTURY SPINNING AND MANUFACTURING CO. LTD.** (XXXVII—17-3-70), 7—17; (XXXVIII—1-4-70), 78.**CEYLON :**

Asian Non-aligned summit move by Ceylon. (XXXVII—18-3-70), 190.

Ceylonese Claim over Kachchativu. (XXXIX—8-4-70), 121.

Ceylonese Move for Asian Security Mee'. (XLI—6-5-70), 54.

Construction of a 5-Star Hotel in Ceylon by an Indian Firm. (XXXVII—9-3-70), 247.



**CEYLON—Contd.**

Corneas donated by Ceylon. (XXXVI—2-3-70), 111.

Difficulties of Indian in Ceylon. (XXXVII—4-3-70), 160-61.

Establishment of joint tea Consortium by India and Ceylon. (XXXVIII—25-3-70), 145-46.

Extension of time for citizenship applications for persons of Indian origin in Ceylon. (XXXVIII—25-3-70), 141-42.

Indo-Ceylon agreement about tea Industry. (XL—29-4-70), 89.

Indo-Ceylon talks to keep Indian ocean a nuclear pre zone. (XXXVII—11-3-70), 144.

Indo-Ceylon Economic Collaboration. (XXXVII—18-3-70), 159-60.

Indo-Ceylonese Pact regarding the Stateless in Ceylon. (XXXVII—4-3-70), 89-90.

Indians in Ceylon. (XXXVI—25-2-70), 50.

Inter-University Board of India and Ceylon. (XXXVII—9-3-70), 124.

Joint ventures between India and Ceylon in the field of oil exploration. (XXXVII—16-3-70), 49.

Per capita production of electricity in India and Ceylon. (XXXVIII—25-3-70), 68-69.

Persons of Indian origin in Ceylon applying for Indian citizenship. (XLI—20-5-70), 54.

Quota for tea export between India and Ceylon. (XXXVII—11-3-70), 41-42.

Representation by the Indian Plantation Labour in Ceylon. (XXXVII—11-3-70), 97-98.

Talks with Ceylon on Defence Operation in Indian Ocean. (XXXVII—11-3-70), 82.

Trade agreement with Ceylon. (XXXVII—4-3-70), 125-26.

Visit of Indian delegation to Ceylon for discussion on Irrigation and Power projects. (XXXVII—11-3-70), 53-54.

**CHAMBAL VALLEY :**

Expenditure on levelling and reclamation of Chambal Valley Area. (XXVIII—2-4-70), 105-06.

**CHAMBAL VALLEY PROJECT :**

Staff of Chambal Valley Project. (XL—22-4-70), 138.

**CHAMBAL VALLEY DEVELOPMENT CORPORATION :**

Setting up of Chambal Valley Development Corporation. (XXVIII—2-4-70), 106-07.

**CHAMBER(S) OF COMMERCE :**

Meeting of Punjab, Haryana & Delhi Chamber of Commerce. (XXXIX—7-4-70), 129-30.

**CHANDIGARH :**

Akali Leader's Threat on Chandigarh issue. (XXXVI—27-2-70), 147.

Benefit of Punjab pay scales to employees in Chandigarh. (XXXVIII—3-4-70), 169-70.

Chandigarh as Chartered City. (XXXVII—13-3-70), 158.

Chandigarh Compensatory Allowance to Central Government Employees. (XL—27-4-70), 27.

Chandigarh local advisory committee (XXXVIII—3-4-70), 69.

Colony for Kabaris in Chandigarh. (XLI—15-5-70), 125-26.

Decision of Chandigarh issue and other inter-State disputes. (XXXVIII—24-3-70), 126-28.

Defence employee in League with Pakistani spies arrested in Chandigarh. (XL—22-4-70), 78.

Desecration of Shrines in Haryana during agitation over Chandigarh Issue. (XXXIX—17-4-70), 132.

Development of Chandigarh as a Tourist Centre (XL—1-5-70), 143.

Discovery of Skeletons associated with Harappan Culture in Chandigarh. (XXXVII—19-3-70), 173-74.

Dispute in Court about formation of Chandigarh as Union Territory at the time of Reorganisation of Punjab. (XXXVII—19-3-70), 106.

Former Punjab Chief Minister's Statement re. delay in settlement of Chandigarh Issue. (XXXIX—10-4-70), 38.

Fourth Plan outlay for Chandigarh. (XLI—6-5-70), 137-38.

Housing loans for Chandigarh. (XXXVI—23-2-70), 195-96.

Industrial plots in Chandigarh (XLI—19-5-70), 93.

Industrial development of Chandigarh. (XLI—19-5-70), 80-81.

**CHANDIGARH—Contd.**

- Longer hours of duty for clerks at Chandigarh Station. (XL—28-4-70), 112.
- Loss due to Chandigarh agitation in Punjab and Haryana. (XXXVII—5-3-70), 159-60.
- Loss of life and property in Disturbances over Chandigarh issue. (XXXVI—27-2-70), 36.
- Marxists Undergoing Training in Chandigarh. (XXXIX—17-4-70), 64-65.
- Need based wage for Chandigarh. (XL—30-4-70), 37-38.
- Opening of a Medical College at Chandigarh. (XXXIX—6-4-70), 152-53.
- Opening of a school for children of Railway employees at Chandigarh. (XL—28-4-70), 112.
- Opinion poll on Chandigarh. (XXXVIII—24-3-70), 223-24.
- Parks near shops and commercial establishments in Chandigarh. (XLI—15-5-70), 126-27.
- Pending cases of Income Tax in Chandigarh Office. (XXXIX—20-4-70), 160.
- Police interference in Chandigarh in Landlord tenant dispute. (XXXVIII—3-4-70), 82.
- Reaction of Punjab and Haryana Governments to Central Decision on Chandigarh issue. (XXXVI—27-2-70), 165.
- Setting up of Labour Colonies in Chandigarh. (XLI—14-5-70), 215.
- Share of Himachal Pradesh in Chandigarh. (XXXVI—27-2-70), 153-54.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Suspension of train Services during disturbances on Chandigarh Issue. (XXXIX—14-4-70), 105.
- Talks regarding unanimous decision on Chandigarh. (XXXVIII—24-3-70), 177.
- Waiting room and refreshment rooms at Chandigarh Station (Northern Railway) (XLI—5-5-70), 87-88.

**CHANDIGARH SUBORDINATE SERVICE FEDERATION :**

- Demands of Chandigarh Subordinate Service Federation. (XL—1-5-70), 142-43.

**CHEMICAL MACHINERY :**

- Import of chemical machinery. (XLI—11-5-70), 80-81.

**CHEMICAL PLANT(S) :**

- Requirement of Hardware for Chemical Plants. (XLI—12-5-70), 160.

**CHHOTI SADARI GOLD CASE. (XXXVI—27-2-70), 31-32; (XL—1-5-70), 48-49.**

**CHIEF CONTROLLER OF IMPORTS AND EXPORTS :**

- Training of officials of office of Chief Controller of Imports and Exports in Foreign Countries. (XL—29-4-70), 131-32.
- Transfer of staff in office of Chief Controller of Imports and Exports. (XL—29-4-70), 149-50.

**CHIEF ELECTION COMMISSIONER :**

- Suggestion of Chief Election Commissioner regarding Enhancement of ceiling on Election Expenses. (XXXVI—3-3-70), 143-44.

**CHIEF MINISTERS :**

- Allegations against Haryana Chief Minister. (XLI—15-5-70), 171-72.
- Attempts on life of former Chief Ministers of West Bengal. (XLI—15-5-70), 91-92.
- C. B. I. enquiries against Chief Ministers and State Ministers. (XXXIX—17-4-70), 128-29.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister. (XXXVII—13-3-70), 133-34.
- Demand by Madhya Pradesh Chief Minister for Financial Aid on the basis of Low Per Capita Income in the State. (XXXVII—18-3-70), 58-59.
- Dissatisfaction expressed by Chief Minister about allotment of Funds for their States. (XXXVII—18-3-70), 41.
- Meeting of Chief Ministers of Gujarat and Rajasthan re : Kadana project. (XL—29-4-70), 162-83.
- Orissa Chief Minister's remarks regarding Regional Imbalance. (XXXVIII—24-3-70), 317-18.
- Payment of Wealth Tax by Chief Ministers of States. (XXXIX—13-4-70), 134-35.
- Power sought by Chief Minister of Tripura regarding Budget and Additional Financial Matters. (XXXVII—13-3-70), 194.
- Powers of Chief Ministers. (XXXVII—9-3-70), 244.
- Punjab Chief Minister's remarks about concept of Sikh homeland. (XXXVIII—24-3-70), 217.

**CHIEF MINISTERS—Contd.**

Reported statement of Tamil Nadu Chief Minister re : C. P. I. (M) Leaders Undergoing Military—Type training in Chandigarh. (XXXVI—27-2-70), 45.

Statement by Chief Minister of Bihar re deteriorating economy of Bihar State. (XL—29-4-70), 70-71.

Tamil Nadu Chief Minister's statement for securing State autonomy. (XL—1-5-70), 47.

Views expressed by Chief Minister, Kerala at Political Science Conference held at Trivandrum. (XXXIX—13-4-70), 182.

**CHILDREN :**

Child lifting menace in Delhi (XL—24-4-70), 52.

Crippling of small children for begging purposes. (XLI—12-5-70), 97.

Distress sale of children in Assam. (XXXIX—7-4-70), 87-88.

Nutritious food for school children in age group 0-3. (XL—21-4-70), 62-63.

Programme to help widows and their children and orphans. (XXXIX—7-4-70), 145-46.

Research scheme to go into the causes of death and disease among children. (XLI—11-5-70), 211-13.

**CHILD MARRIAGE(S) :**

Child marriages in India. (XL—21-4-70), 58-59.

**CHILD WELFARE :**

Appointment of a National Committee on Child welfare. (XXXVI—24-2-70), 39-41.

Recommendations of committee on Child Welfare Programme. (XXXVIII—24-3-70), 256-57.

**CHINA :**

Agitation in international forums by India on Sino-Pak violation of her Territory. (XLI—6-5-70), 55.

Air violations by China. (XXXVII—11-3-70), 183.

Allegations in "Azad Kashmir" regarding J. K. Territory handed over by Pakistan to China. (XXXVII—4-3-70), 190-91.

Anti-India propaganda by Chinese and Pakistan Embassies in India. (XXXVIII—25-3-70), 140-41.

Anti-Indian literature from China (XXXVIII—3-4-70), 58.

**CHINA—Contd.**

Armed Training to 1500 rebel Nagas in China. (XXXVII—11-3-70), 100-01.

Arrest of Chinese Nationals by B. S. F. (XXXVII—9-3-70), 229.

Arrest of Naga rebels with Chinese arms and instruction Books. (XXXVII—11-3-70), 124-25.

Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—17-4-70), 105.

Asian Meet to counter Chinese Nuclear Threat. (XXXVII—18-3-70), 54.

Broadcast of Chinese news by AIR in a casual manner. (XXXIX—16-4-70), 141.

China U. S. A. Talks. (XXXVI—25-2-70), 105.

China's Hand in Indo-Pakistan Conflict in 1965. (XL—22-4-70), 137.

Chinese boat in Andaman Waters. (XXXVII—9-3-70), 94.

Chinese interference in Cambodian Affairs. (XLI—6-5-70), 13-19.

Chinese movements in Gilgit-Sinkiang area. (XLI—6-5-70), 153-54.

Chinese Nuclear Capabilities. (XXXVII—4-3-70), 141.

Chinese Nuclear Installation in Tibet. (XXXVI—25-2-70), 178.

Chinese plans for NEFA. (XLI—15-5-70), 88.

Chinese poacher boat captured in Andaman waters. (XL—1-5-70) 76-77.

Circulation of Chinese currency in certain part of Assam. (XL—1-5-70), 146-47.

Construction of a Motorable road by China in Tibet Plateau. (XXXVII—21-3-70), 162.

Death of Border Security Man due to Land slides and Hostilities by Pakistan and China. (XXXVI—27-2-70), 45-46.

Destruction of Tibetan idols by China. (XL—22-4-70), 170.

Dialogue with China. (XXXVII—4-3-70), 183-84.

Encounters with Naga Hostiles. (XL—29-4-70), 184.

Extension of Chinese base in Chumbi Valley. (XXXV—25-2-70), 171.

Inspection posts set up by China on West Bengal Border. (XL—22-4-70), 169.

Instructions to Navy for towing of Chinese poacher boat from Nancowry Island to Port Blair. (XL—1-5-70), 77-79.

**CHINA—Contd.**

- Manufacture of long range missiles by China. (XXXVII—18-3-70), 191.
- Meeting with the Chinese leaders at Kathmandu. (XXXVII—18-3-70), 188.
- Mizo rebels getting financial assistance from China. (XXXVII—11-8-70), 185-86.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Nagas captured on return from China. (XXXVI—25-2-70), 42.
- No possibility of an attack by China in 1970. (XXXIX—8-4-70), 109.
- Peking Radio Broadcasts regarding Indian Territory Occupied by China. (XXXIX—8-4-70), 70-71.
- Purge in Chinese Army. (XL—29-4-70), 92-93.
- Release of large number of Indian Currency by China and Pakistan. (XXXVI—2-3-70), 26-27.
- Restrictions on movement on Chinese Built Kathamandu—Kodari Road. (XXXIX—8-4-70), 96-97.
- Sale of French fighter bombers to China. (XXXVIII—25-3-70), 54.
- Sale of Chinese consumer items in India. (XXXVIII—30-3-70), 71.
- Seizure of Chinese currency in Gauhati. (XXXVIII—3-4-70), 74-75.
- Setting up of an Ammunition Factory in East Pakistan by China. (XL—23-4-70), 108-09.
- Settlement of compensation claims of transport contractors for supply of vehicles to military during Chinese aggression. (XLI—20-5-70), 131-32.
- Steps to counteract Chinese Radio Propaganda Across NEFA. (XXXVII—5-3-70), 46-47.
- Supply of different kinds of goods by China to her agents in India. (XXXVII—16-5-70), 91-92.
- Tactical Nuclear Weapons devised by U.S.A., U.S.S.R. and the NATC Powers and China. (XLI—6-5-70), 149-50.
- Talks with Ugoslavia Foreign Minister on Sino-Indian relation. (XL—29-4-70), 140.
- Testing of inter-continental Ballistic Missile by China. (XXXVIII—25-3-70), 116-17.
- Trade Relations with China. (XXXVII—4-3-70), 184.

**CHINA—Contd.**

- Training of rebel Nagas in guerrilla warfare by China. (XXXVII—18-3-70), 187-88.
- U. S. Proposal for Nepalese Intervention to settle India-China problem. (XXXVII—11-3-70), 186.
- War preparations by China. (XXXVII—18-3-70), 193.
- War preparations by India as alleged by China. (XL—22-4-70), 85.

**Debates**

- Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.) (XL—28-4-70), 165-90.

**CHITTARANJAN CANCER HOSPITAL :**

- Amalgamation of the Chittaranjan National Cancer Research Centre, Calcutta with Chittaranjan Cancer Hospital. (XXXIX—6-4-1970), 110-11.

**CHITTARANJAN DAS, DESHBANDHU :**

- Celebration of birthday centenary of Deshbandhu Chittaranjan Das. (XXXVIII—3-4-70), 77-78.

**CHITTARANJAN LOCOMOTIVE WORKS :**

- Electric loco trouble due to bad workmanship and use of sub-standard materials by Chittaranjan loco factory. (XLI—5-5-70), 57-58.

- Increase in Production at Chittaranjan Locomotive works. (XL—28-4-70), 91.

- Recognition to Chittaranjan Locomotive Works Labour Union. (XXXIX—7-4-70), 177.

**CHITTARANJAN NATIONAL CANCER RESEARCH CENTRE, CALCUTTA** (XLI—1-5-70), 115-17.

- Amalgamation of the Chittaranjan National Cancer Research Centre, Calcutta with Chittaranjan Cancer Hospital. (XXXIX—6-4-1970), 110-11.

**CHRISTIAN MISSIONARIES :**

- Foreign Aid to Foreign Christian Missionaries in India. (XXXIX—6-4-1970), 95.

**CHRISTIAN MISSIONS :**

- Schools and colleges run by Christian Missions. (XXXVII—9-3-70), 89.

**CIGARETTE(S) :**

- Consumption of Cigarettes, Bidis and Tobacco. (XXXIX—7-4-70), 117-18.

**CIGARETTE (S)—Contd.**

Decline in Export of Cigarettes. (XXXVII—4-3-70), 123-24.

Printing of health Warning on Cigarette packets. (XLI—12-5-70), 94.

U.S. Doctors report that Cancer cannot be contracted through filter cigarettes. (XXXIX—20-4-70), 167-68.

**CIGARETTE COMPANIES :**

Remittance of dividend by foreign controlled cigarette companies in India. (XLI—19-5-70), 43.

**CIGARETTES INDUSTRY :**

Foreign controlled cigarettes industry in India. (XXXVII—17-3-70), 125.

Nationalization of Cigarette Industry. (XXXVI—24-2-70), 221.

**CINE SALES CORPORATION :**

Payment of Income-tax by Cine Sales Corporation, Bombay and Delhi. (XXXI—13-4-70), 203-04.

Payment of Income Tax by Shri Yograj Chavan of Cine Sales Corporation, Delhi. (XXXIX—13-4-70), 201-02.

**CINEMA(S) :**

Garrison Cinemas run by Canteen Stores Department (India). (XXXIX—8-4-70), 61-62.

Irregular playing of National anthem in a Delhi Cinema. (XLI—14-5-70), 84-85.

Payment of Entertainment Tax by Cinemas in Delhi. (XXXIX—9-4-70), 167-68.

Playing of National Anthem in Delhi Cinemas. (XXXVI—27-2-70), 183-84.

Policy of Delhi Administration in running temporary cinema houses. (XLI—7-5-70), 159-60.

Seminar on Contribution of Regional Cinema. (XLI—14-5-70), 125.

Workers employed in Delhi Cinemas (XXVIII—2-4-70), 55-56.

**CINEMA TICKETS :**

Black marketing in Cinema tickets in Delhi. (XXXVIII—3-4-70), 122-23.

**CIVIC AMENITIES :**

Civic amenities in J. J. Colonies, Delhi. (XXXIX—20-4-70), 224-25.

Civic amenities in Thyagraj Nagar, New Delhi. (XXXIX—20-4-70), 231-32.

**CIVIL DEFENCE :**

Demonstration by employees of civil defence working in Bombay. (XLI—20-5-70), 72-73.

Civil Services (Conduct) Rules, 1964 (XXXVII—9-3-70), 190.

**COAL :**

Accumulation of Coal Stock and Export thereon. (XXXIX—8-4-70), 66-67.

Accumulation of coal stocks due to short age of coal wagons. (XL—21-4-70), 105-06.

Allotment of Wagons to coal Mines (XXXIX—14-4-70), 106.

Carrying of coal by rail wagons from coal mines to short distance places. (XL—21-4-70), 106-07.

Coal output in mining areas of West Bengal. (XLI—11-5-70), 88.

Coal resources in West Bengal. (XL—27-4-70), 177-78.

Coal saving drive on all railways. (XLI—19-5-70), 15.

Comparative deposits of low grade and high grade coking coal. (XL—4-5-70), 148-49.

Constitution of committee for development of coal. (XLI—11-5-70), 129.

Development of Surakachar Coal Mines for supply of coal to Fertilizer plant at Korba. (XXXVIII—30-3-70), 123.

Excess Production done by Lower Grade and Higher Grade Collieries. (XXXIX—20-4-70), 115-16.

Exchange of Indian Coal for fish from East Pakistan. (XXXVII—11-3-70), 104.

Good quality coal for railway engines. (XLI—5-5-70), 105.

Increase in coal prices. (XXXVII—16-3-70), 164-65.

Mal-practices in purchase order of coal by D.E.S.U. (XLI—20-5-70), 108-09.

Opposition to joint analysis of coal loaded in wagons receiving point by colliery owners. (XLI—11-5-70), 151-52.

Purchase of Coal from big Coal Mine owners. (XXXVI—3-3-70), 118-19.

Royalty on Coal. (XXXVI—2-3-70), 193-94.

Specifications laid down by Russians for supply of coal to Bokaro. (XXXVII—17-3-70), 117-18.

Statement by President, Indian Coal Merchants Association Bombay regarding coal production programme during Fourth Plan. (XLI—11-5-70), 190-91.

**COAL—Contd.**

Suggestion by President, Indian Coal Merchants Association re : improvement in coal transport system. (XLI—19-5-70), 152-53.

Supply of low grade Coal to Steel plants (XXXIX—20-4-70), 171-72.

Taking over of coal Gasification Plant by Ministry of Petroleum and Chemicals. (XXXVII—9-3-70), 370.

**COAL GASIFICATION PLANT, HYDERABAD :**

Coal Gasification Plant at Hyderabad. (XXXIX—17-4-70), 144-45.

Future of Coal Gasification Plant, Hyderabad. (XXXVII—13-3-70), 171-72.

**COAL INDUSTRY :**

Recommendations of study group on coal industry. (XXXVI—23-2-70), 74-77.

Share-Holders in Foreign Companies in Coal Industry. (XXXIX—7-4-70), 36-37.

Suggestion by Chairman, Indian Mining Federation for uplift of Coal Industry. (XL—27-4-70), 115.

**COAL MINES :**

Accumulation of coking coal stocks at Coal Mines. (XXXVI—23-2-70), 214-15.

Appeals by colliery managements of Raniganj coal mines against organised intimidation of workers by Marxist Trade Union elements. (XXXIX—13-4-70), 121-22.

Arbitrary retrenchment in Collieries in Bihar and West Bengal. (XXXVI—26-2-70), 119.

Chari Committees' Recommendations on Operation of Coal Mines. (XXXIX—20-4-70), 43.

Closure of Dhemomaim Coal Mines (XXXIX—6-4-70), 117.

Dacoities in West Bengal collieries. (XXXVIII—3-4-70), 113.

Dhouri Colliery in Dhanbad District, Bihar. (XXXVII—12-3-70), 122-23.

Enquiry commission for abolition of contract system in Coal mines. (XXXVII—12-3-70), 8-13.

Excess Production done by Tower Grade and Higher Grade Collieries. (XXXIX—20-5-70) 115-16.

Flouting of Labour Laws by mine owner<sup>s</sup> in Dhanbad and Asansol areas. (XLI—7-5-70), 65-66.

**GOLD MINES—Contd.**

Gheraoes in Coal Mines in Bihar. (XXVIII—2-4-70), 155-56.

Implementation of Coal Wage Board Recommendations in collieries in Korba Region. (XXXVI—26-2-70), 57.

Inclusion of Mazdoors as Members of Coal Mines Provident Fund contribution Scheme. (XXXIX—16-4-70), 129.

Licence for opening and reopening of Lower Grade Collieries. (XXXIX—20-4-70), 116-17.

Lock outs in Coal Mines in Bihar. (XXVIII—2-4-70), 154-55.

Medical facilities to P. & T. Employees of Barmo from Phusro Medical Hospital of Coal Mines Organisation. (XL—30-4-70), 105-06.

Mode of recruitment of workers in collieries in Bihar and West Bengal in private sector. (XXXVII—12-3-70), 53-54.

Model Standing Orders by Coal Mines. (XXXVII—5-3-70), 238.

Nationalisation of coking coal mines. (XL—4-5-70), 146-47.

Piling up of Coking Coal stocks at Coal Mines. (XXXVI—23-2-70), 53-54.

Realisation of E. P. F., contribution from Coal Mines. (XLI—14-5-70), 145-46.

Recovery of money invested by Government in Cooperative Societies in the collieries in Asansol. (XXXVII—12-3-70), 198-99.

Retrenchment of workers in Coal Mines in Asansol Raniganj Coal Belt. (XXVIII—2-4-70), 55.

Scheme for compulsory amalgamation of small Coal Mines. (XXXIX—13-4-70), 165.

Scheme for providing Retirement/Family Pension benefits to Members of "Employees Security Fund" and "Coal Mines Security Fund". (XL—23-4-70), 121-22.

Security arrangements for the Staff of D. G. M. S. in Raniganj Coal Fields. (XLI—14-5-70), 71-72.

Shortage of drinking water for workers of Surakachar Collieries under N.C.D.C. (XXXVII—16-3-70), 129.

Taking over of Abandoned Coal Mines by Government. (XLI—18-5-70), 48.

**COAL MINING COMPANIES :**

Alleged connections between Coal Mining Companies and Government Servants, etc. in Haldia-Barauni Pipe Line Case. (XXXIX—20-4-70), 212-13.

**COAL WAGE BOARD :**

Implementation of Coal Wage Board Award by coal mines in Hazaribagh district. (XXXVIII—26-3-70), 115-16.

Implementation of recommendations of coal wage Board. (XXXVII—5-3-70), 31-32.

Implementation of scheme of gratuity recommended by Coal Wage Board. (XXXVII—12-3-70), 197-98.

Issue of certificates by regional labour commissioners to Coal Mines for implementing Coal Mines Wage Board's recommendations. (XXXVIII—26-3-70), 84.

Need for discontinuance of office of Coal Board. (XXXIX—20-4-70), 117-18.

Non-Implementation of Coal Wage Board Recommendations by N. C. D. C. (XXXVII—9-3-70), 340.

**COCA-COLA :**

Increase in Price of Coca-Cola. (XXXIX—7-4-70), 61-62.

Repatriations of money by proprietors of Coca Cola Co. (XLI—18-5-70), 206.

Coca Cola Bottling Plants. (XLI—12-5-70), 195-96.

**COCA COLA EXPORT CORPORATION :**

Manufacture of Instant Tea by M/s. Coca Cola Export Corporation. (XL—29-4-70), 38-39.

**COCA COLA MFG. CO. :**

Nationalization of Coca Cola Mfg. Company. (XLI—12-5-70), 134.

**COCHIN :**

Additional berths envisaged in Cochin Harbour. (XL—24-4-70), 160.

Development of Petro-Chemicals Complex in Cochin. (XXXIX—6-4-1970), 40-41.

Fishing Harbours at Bombay Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15-21.

International Airport at Cochin. (XXXVI—27-2-70), 41.

Second Shipbuilding Yard at Cochin. (XXXVI—27-2-70), 153.

**COCHIN.—Contd.**

Training programme for S.S.L.C. Examination passed evictees for jobs in Cochin Fertilizer project. (XXXVII—9-3-70), 291.

Upgrading of Cochin City. (XXXIX—6-4-1970), 139.

**COFFEE :**

Export of Coffee, (XL—29-4-70), 40.

Production in Rubber, Tea and Coffee Plantations. (XL—29-4-70), 99-100.

Production of caffeine from Tea Waste. (XXXVII—11-3-70), 85-86.

**COFFEE BOARD :**

Grant of Bonus to Coffee/Tea Board employees. (XXXVIII—25-3-70), 108.

New pay scales of staff of Coffee Board. (XL—22-4-70), 95.

**COINS :**

Selling of Small Coins after Melting to Utensils Manufacturers. (XL—27-4-70), 198-99.

**COIR :**

Decline in exports of Coir and Coir goods. (XXXVI—25-2-70), 170.

**COIR BOARD :**

Representation of cooperative Societies on Coir Board. (XXXVI—25-2-70), 169-70.

**COIR INDUSTRY :**

Joint Committee on Coir Industry. (XXXVI—25-2-70), 177.

Report of study Group on Development of Coir Industry in Kerala. (XXXVIII—1-4-70), 115.

**COLD DRINKS :**

Price of cold drinks. (XLI—5-5-70), 85-86.

**COLLEGE (S) :**

Admission to Delhi Colleges. (XXXVI—27-2-70), 174.

Admission in Delhi Colleges. (XXXIX—10-4-70), 49.

Affiliation of Hindi Medium Colleges of South with Jawaharlal Nehru University. (XXXVIII—24-3-70), 199-200.

Annual Grants to D. S. College at Kati-har. (XLI—12-3-70), 118.

**COLLEGE(S)—Contd.**

- Courses of study in various Colleges. (XXXIX—17-4-70), 193-34.
- Demand for College at Khurda Road (South Eastern Railway). (XLI—12-5-70), 146.
- Evening Colleges in Delhi to function as full-fledged Independent Colleges. (XXXIX—10-4-70), 153.
- Faculty for admission to Colleges for Japan students whose parents live abroad. (XLI—20-5-70), 97-98.
- Grant to aided Colleges by U. G. C. (XL—1-5-70), 41.
- Introduction of National Services Scheme in lieu of N. C. C. in Delhi College. (XXXVII—9-3-70), 242.
- Misappropriation of funds allocated for amenities to students of Regional Engineering College, Durgapur. (XXXVII—9-3-70), 225.
- National Services Scheme in Delhi Colleges. (XXXIX—10-4-70), 51.
- Taking over of Deshbandhu College, Kalkaji, New Delhi by Delhi Administration. (XL—1-5-70), 38.
- Technical Colleges in various States. (XXXVII—13-3-70), 187.
- Two scales of remuneration for College teachers. (XL—1-5-70), 52-53.
- Victimisation of low paid employees of colleges in Delhi. (XL—1-5-70), 110.

**COLOMBO PLAN :**

- Implementation of Colombo Plan. (XXXIX—6-4-1970), 80-81.

**COMMEMORATIVE STAMPS :**

- Commemorative Stamps issued during the last three years. (XXXIX—9-4-70), 97-99.
- Commemorative stamps on General Zorawar Singh. (XLI—7-5-70), 170-71.
- Commemorative stamp on Rao Tula Ram of Rewari. (XLI—14-5-70), 132-33.
- Commemorative stamp on Sayaji Rao former Maharaja of Baroda. (XLI—14-5-70), 75-76.
- Commemorative stamp on Shri Jai Narayan Vyas of Rajasthan. (XLI—14-5-70), 122.
- Issue of Commemorative Stamps in Memory of Dr. Ram Manohar Lohia, Jatindra Nath Das and Udharn Singh. (XL—23-4-70), 214-15.

**COMMEMORATIVE STAMPS—Contd.**

- Issue of commemorative stamps in the memory of late Shri Manikya Lal Verma. (XXXIX—16-4-70), 74.

**COMMERCIAL BANKS :**

- Pilot Scheme of financing of primary credit societies by commercial Banks. (XL—23-4-70), 164.

**COMMERCIAL BROADCASTS :**

- Revenue from commercial broadcasts over different radio stations. (XXXVIII—26-2-70), 162.

**COMMERCIAL CROP(S) :**

- Production of Commercial Crops. (XXXVI—26-2-70), 44.
- Rate of growth of Food and Commercial Crops. (XXXVI—26-2-70), 51.
- Steps to increase output of pulses and other commercial crops. (XLI—14-5-70), 169-70.

**COMMISSION(S) :**

- Appointment of a Commission for formulating Uniform Policy on Tourism. (XXXVIII—24-3-70), 154-55.
  - Appointment of Commission for fixing car prices. (XLI—19-5-70), 69-70.
  - Appointment of Commission under Monopolies and Restrictive Trade Practices Act, 1969. (XLI—12-5-70), 139.
  - Central Debt Commission on Loans given to States. (XL—27-4-70), 87-88.
  - Non-submission of records to commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70), 218-19.
  - Revision of commission on Petroleum products by Oil Companies. (XLI—18-5-70), 212.
  - Setting up of a Commission on Prices Costs and Tariff. (XXXVII—10-3-70), 66-67.
  - Setting up of a Commission to study problems of youth. (XXXVIII—3-4-70), 55.
- COMMISSION FOR SCIENTIFIC AND TECHNICAL TERMINOLOGY :**
- Appointments in Commission for Scientific and Technical Terminology and Central Hindi Directorate. (XXXVIII—3-4-70), 176-77.
  - Appointment of research assistants in Commission for Scientific and Technical Terminology. (XXXVIII—3-4-70), 177-78.



**COMMISSION FOR SCIENTIFIC AND TECHNICAL TERMINOLOGY—Contd.**

Research Officers and technical employees in Commission for scientific and technical terminology (XXXVIII—3-4-70), 175-76.

**COMMITTEE(S) :**

Acceptance of recommendation of Railway accidents inquiry committee re. office bearers of Unions (XLI—12-5-70), 127-28.

All party Committee for considering Amendments in present Election Laws (XXXVI—3-3-70), 42-43.

Appointment of a Committee for making Land Reforms Laws on an All India Basis. (XXXVI—26-2-70), 199-200.

Appointment of a Committee for revising terms and conditions of service of Territorial Army (XL—29-4-70), 177-78.

Appointment of Ministerial Committee for Development of Andaman and Nicobar Islands. (XXXVII—18-3-70), 44-45.

Chandigarh local advisory committee. (XXXVIII—3-4-70), 169.

Committee on decoration of public buildings (XXXIX—13-4-70), 55.

Committee on Public Relations Objectives of Public Undertakings (XL—27-4-70), 213-14.

Committee on Science and Technology. (XXXIX—8-4-70), 90.

Committee on Study or rates of interest. (XL—27-4-70), 98-99.

Committee on Supply of Electricity to Rural Areas. (XXXVII—4-3-70), 94-96.

Committee to examine complaints from Public re. Railway facilities in Bihar. (XXXVII—17-3-70), 30-31.

Committee to look into complaints of National Botanical Gardens, Lucknow. (XXXVIII—24-3-70), 227-28.

High Power Committee to probe into pollution in Jammu Water at Okhla. (XXXIX—13-4-70), 92.

Indian Committee for Cultural Freedom. (XXXVI—27-2-70), 178-79.

Meeting of Coordination Committee on Nationalised Banks. (XXXIX—13-4-70), 182-83.

Nomination of Members to D. R. U. C. (Railway Users' Committee), Kota Division. (XLI—12-5-70), 119.

Nutrition Coordination Committee. (XXXVIII—1-4-70), 77.

**COMMITTEE(S)—Contd.**

Recommendation of committee on modernisation of farming. (XLI—7-5-70), 113-14.

Recommendation of committee on petitions regarding settlement of released Emergency Commissioned Officers. (XXXVII—11-3-70), 70.

Recommendations of Estimates Committee in regard to presentation of Budget and commencement of Financial Year. (XL—27-4-70), 31-32.

Recommendations of Shantilal Shah Committee on Petroleum Products. (XL—27-4-70), 202.

Report of Committee on Prevention of pilferage of Drugs. (XL—27-4-70), 195-96.

Report of committee on the working of Co-operatives. (XXVIII—2-4-70), 86.

Reports of Committee on Reviews of Rehabilitation work in West Bengal. (XL—30-4-70), 114.

Report of restaurant committee appointed by Delhi Administration. (XLI—7-5-70), 91-92.

Report of technical expert committee on scooters. (XLI—5-5-70), 42-43.

Setting up of a Committee on food nutrition. (XL—21-4-70), 66.

Setting up of a Committee to study Unemployment Problems. (XL—23-4-70), 55.

Setting up of committee to evolve a scheme on small houses. (XXXVII—16-3-70), 18-70.

Setting up of Nettur Srinivas Rao Committee on Haldia-Barauni pipe line. (XL—27-4-70), 46-48.

Setting up of State Committees on the Welfare of the scheduled castes and scheduled tribes. (XXXVII—10-3-70), 195.

Tri-partite Committee on Automation. (XXXVI—26-2-70), 217.

**BUSINESS ADVISORY :**

44th Report, Presented. (XXXVI—23-2-70), 362.

Forty-fourth Report—adopted. (XXXVI—24-2-70), 254.

45th Report, presented. (XXXVII—5-3-70), 360.

45th Report, adopted. (XXXVII—9-3-70), 461.

46th Report presented. (XXXVII—12-3-70), 350.

**BUSINESS ADVISORY—Contd.**

- 46th Report adopted. (XXXVII—13-3-70), 250.
- 47th Report adopted. (XXXVIII—28-3-70), 4-5.
- 48th Report presented. (XXXIX—14-4-70), 259.
- 48th Report, Adopted. (XXXIX—16-4-70), 153-56.
- 49th Report, presented. (XLI—5-5-70), 286.
- 49th Report, adopted. (XLI—6-5-70), 179.
- 50th Report, presented. (XLI—11-5-70), 327.
- 50th Report, adopted. (XLI—12-5-70), 204-05.

**COMMITTEE OF PRIVILEGES :**

- 10th Report, presented. (XXXVI—23-2-70), 268.

**COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE :**

- 13th Report, presented. (XXXIX—10-4-70), 229.
- 14th Report presented. (XLI—19-5-70), 213.

**COMMITTEE ON GOVERNMENT ASSURANCES :**

- 8th Report of Evidence presented. (XL—29-4-70), 221.

**COMMITTEE ON PETITIONS :**

- Minutes of sitting held on 17-4-70. (XL—30-4-70), 174.
- 7th Report presented. (XL—30-4-70), 177.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS:**

- 16th Report—adopted. (XXXVIII—3-4-70), 284-85.
- 57th Report, presented. (XXXVI—25-2-70), 200.
- 57th Report—adopted. (XXXVI—27-2-70), 258-59.
- 58th Report, presented. (XXXVII—4-3-70), 205.
- 58th Report, adopted. (XXXVII—13-3-70), 287-88.

**COMMITTEE ON PRIVATE MEMBERS, BILLS AND RESOLUTIONS—Contd.**

- 59th Report presented. (XXXVII—18-3-70), 218.
- 59th Report, adopted. (XXXVIII—26-3-70), 349.
- 60th Report, presented. (XXXVIII—1-4-70), 170.
- 61st Report, presented. (XXXIX—14-4-70), 182.
- 61st Report, adopted. (XXXIX—17-4-70), 243-44.
- 62nd Report, adopted. (XL—1-5-70), 263.
- 63rd Report, presented. (XLI—13-5-70), 196.
- 63rd Report, adopted. (XLI—15-5-70), 253-54.
- Minutes of Sitting. (58th to 64th). (XLI—15-5-70), 200-01.
- Committee on Public Undertakings 52nd and 54th Reports presented (XXXVI—23-2-70) 200-01.
- 55th and 56th Reports, presented. (XXXVI—26-2-70), 251-52.
- 57th and 58th Reports presented. (XXXVI—27-2-70), 215.
- 59th, 61st, 64th, 66th and 70th Reports presented. (XL—30-4-70), 176-77.
- Sixtieth Report, presented. (XXXIX—9-4-70), 183.
- 61st Report—presented. (XL—29-4-70), 218.
- Sixty second and Sixtythird reports, presented. (XXXIX—13-4-70), 233.
- Sixty-fifth Report presented (XL—23-4-70), 230-31.
- Sixty-Seventh Report presented. (XL—24-4-70) 204.
- 68th and 69th Reports, presented. (XL—29-4-70), 220.
- Minutes of 66th and 70th Reports etc. (XL—30-4-70), 174.
- Minutes of 68th and 69th Report, presented. (XL—29-4-70), 218.
- Minutes of Sittings laid on the Table. (XXXIX—13-4-70), 233.

**COMMITTEE ON SUBORDINATE LEGISLATION :**

- Fourth Report, presented. (XXXVI—24-2-70), 253.
- 5th Report—presented. (XL—29-4-70), 220.

**COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES :**

Fourth Report, presented. (XXXVI—24-2-70), 252-53.

5th Report, presented. (XXXVI—25-2-70), 201.

Minutes of 1st to 20th Sitting laid on the Table. (XXXVII—10-3-70), 358.

**ESTIMATES :**

100th & 104th Reports, presented. (XXXVI—24-2-70), 252.

101st and 102nd Reports, presented. (XXXVI—23-2-70), 268.

103rd Report, presented. (XXXVII—4-3-70), 205.

105th Report, presented. (XXXVI—27-2-70), 214.

106th, 107th and 109th Reports. (XXXVII—17-3-70), 218.

106th Report, presented. (XXXIX—14-4-70), 182.

110th Report, presented. (XXXVIII—25-3-70), 185-86.

111th Report, presented. (XXXVIII—3-4-70), 228.

112th, 117th and 118th Reports, presented. (XXXVIII—2-4-70), 193.

113th Report, presented. (XXXVII—18-3-70), 219.

114th Report, presented. (XLI—20-5-70), 191.

115th Report, presented. (XXXVII—12-3-70), 267.

116th Report, presented. (XXXIX—20-4-70), 247-48.

119th Report, presented. (XL—24-4-70), 204.

121st, 122nd, 126th and 127th Reports, presented. (XL—29-4-70), 218-19.

123rd Report, presented. (XL—22-4-70), 234.

124th, 120th and 125th Reports, presented. (XL—30-4-70), 175.

128th Report, presented. (XLI—20-5-70), 191.

Minutes of 7th, 16th, 17th and 35th sittings (XL—21-4-70), 205.

Minutes of 119th, 121st and 126th Reports. (XL—29-4-70), 217.

**ESTIMATES—Contd.**

Minutes of 124th and 127th meetings. (XL—30-4-70), 173-74.

Statement *vs.* Hundred and Fifth Report, Laid on the Table. (XXXIX—10-4-70), 228.

**JOINT COMMITTEE ON OFFICES OF PROFIT :**

Fifth Report presented. (XL—27-4-70)\* 246.

**PUBLIC ACCOUNTS :**

84th and 96th Reports, presented. (XXXVI—13-3-70), 242-43.

85th & 89th Reports, presented. (XXXVI—3-3-70), 232-34.

86th & 91st Reports, presented. (XXXVII—5-3-70) 206.

87th & 93rd Reports, presented. (XXXVII—5-3-70), 45-46.

89th & 90th Reports, presented. (XXXVI—27-2-70) 214-15.

92nd Report, presented. (XXXIX—7-4-70), 211.

94th and 97th Reports, presented. (XXXVIII—25-3-70), 187.

95th Report, presented. (XXXIX—8-4-70), 194.

98th Report, presented. (XL—27-4-70), 246.

99th Report, presented. (XXXIX—9-4-1970), 184.

100th Report, presented. (XXXIX—10-4-70), 228.

101st Report, presented. (XXXVIII—31-3-70), 174-75.

102nd Report, presented. (XL—27-4-70), 246.

103rd Report, presented. (XXXVIII—24-3-70), 417.

104th and 106th Reports, presented. (XL—27-4-70), 246.

106th, 107th and 110th Reports, presented. (XL—28-4-70), 192.

108th, 109th, 113th, 114th, 117th and 119th Reports, presented. (XL—29-4-70), 219-20.

111th, 112th, 115th, 118th, 120th, 121st and 122nd Reports, presented. (XL—30-4-70), 175-76.

Message from R. S. *re* : concurrence in recommendation of L. S. to nominate members. (XLI—15-5-70), 201-02.

**COMMONWEALTH :**

Commonwealth Committee on Africanisation of Trade in Africa. (XXXVII—18-3-70), 122.

Suggestion to make Commonwealth more meaningful. (XXXVIII—25-3-70), 142.

**COMMONWEALTH GAMES :**

India's participation in Commonwealth Games, 1970 (St). (XLI—5-5-1970), 180-81.

**COMMONWEALTH INTER-UNIVERSITY CONFERENCE :**

(XXXVII—13-3-70), 57.

**COMMONWEALTH PRIME MINISTER'S CONFERENCE :**

Commonwealth Prime Minister's Conference, (1970). (XXXVII—4-3-70), 4-9.

Commonwealth Prime Minister's meeting to be held at Singapore. (XXXVIII—25-3-70), 113.

India's participation in Commonwealth P.M.'s meet in Singapore. (XL—22-4-70), 138.

**COMMUNAL RIOT(S) :**

Assistance to Gujarat for the victims of communal riots. (XL-27-4-70), 172-73.

Attack on Audience and non-Muslims by students of muslim university during a match between team of Punjab University and Aligarh University. (XXXVII—9-3-70), 243.

Cash assistance to people affected by Communal Disturbances in Indo.c. (XXXVI—2-3-70), 50-51.

Communal disturbances (XXXVIII—3-4-70), 61-62; (XLI—8-5-70), 109.

Communal riots in Bhilai (XXXVI—27-2-70), 106-107.

Loss due to Floods' Students Agitations and Communal Riots during 1969 (XXXVII—13-3-70), 70.

Measures for preventing Communal riots. (XXXVII—9-3-70), 39.

Prevention of Communal trouble in States. (XXXVII—9-3-70), 249.

Repair of Mosques in Ahmedabad damaged during communal disturbances. (XLI—12-5-70), 125.

**COMMUNAL RIOT(S)—Contd.**

Reported statement by Chairman of peoples action committee of Kashmir re : communal riots in Ahmedabad (XXXVIII—3-4-70), 84.

**Debates**

Communal disturbances in Maharashtra (St). (XLI—11-5-70), 252—261.

Rs. Communal Disturbances in Maharashtra. : (XLI—12-5-70), 202-203.

Riotin Chaibasa. (CA) (XXXIX—20-4-70), 235-45.

Situation arising out of recent Communal Disturbances in the Country. (Dis) (XLI—14-5-70), 251—372.

**COMMUNICATION LINKS :**

Appointment of study team to examine long delays in the Construction of Vital Communication Links. (XXXVIII—24-3-70), 147-148.

**COMMUNISTS :**

Arming of peasants by Reds in Darbhanga Districts (XXXVIII—24-3-70), 239-40.

**COMMUNIST PARTY (IES) :**

Relaxation of restrictions on Government's employes having connections with Communist Parties. (XXXVIII—24-3-70), 177-78.

**COMMUNIST PARTY OF INDIA (MARXIST) :**

Controversy over CPM and Governor's role in West Bengal (XLI—15-5-70), 84.

Official team to Asansol Collieries to assess situation created there by C. P. M. (XXVIII—2-4-70), 43-44.

Reported statement of Tamil Nadu Chief Minister re : C.P. I. (M) Leaders Under, going Military-Type training in Chandigarh. (XXXVI—27-2-70), 45.

Use of Home Department by CPI(M) for political purposes. (XLI—15-5-70), 80.

Volunteer Forces Organised by C. P. I. (M) and other Political Parties. (XXXVI—27-2-70), 33-34.

**COMMUNITY DEVELOPMENT :**

Appointment of an Enquiry Commission on the Working of Community development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.

**COMMUNITY DEVELOPMENT—Contd.**

Development under Community Development programme. (XLI—14-5-70), 133-134.

Need for Periodical Training of Officials of Community Development. (XXXIX—9-4-70), 118-119.

Schemes for Community development during Fourth Five-Year Plan. (XXXVII—5-3-70), 169-170.

**COMMUNITY DEVELOPMENT OFFICERS :**

Promotion of C. D. Os. (XXXVI—2-3-70), 158—159.

**COMMUNITY HALLS :**

Misuse of Community Halls in Government Colonies in New Delhi. (XXXVII—9-3-70), 239.

**COMMUNITY LISTENING PROGRAMMES. (XXXVI—26-2-70), 168-69.****COMPANIES :**

Annual accounts filed with registrars of companies by film companies. (XXXVIII—31-3-70), 155.

Appointment of organisations and agents by Managing Directors consequent to abolition of managing agency system (XL—21-4-70), 51.

Cases pending against companies under Companies Act, 1956. (XLI—5-5-70), 129.

C. B. I. raid on offices of Managing Directors of Cable and Wire Manufacturing Companies. (XXXVII—13-3-70), 50—51.

Clearance sought by Companies for Appointment of full-time Managing Directors and their Remuneration. (XL—28-4-70), 51.

Closure of companies in Manipur. (XXXVIII—31-3-70), 78.

Closure of Companies Registered under Companies Act. (XXXVI—24-2-70), 42—43.

Closure of Companies Registered, under Companies Act. (XXXVI—24-2-70), 182—184.

Closures of companies in Gujarat. (XLI—12-5-70), 89.

Companies and firms on approved list as suppliers of stores to Government offices/ various Government Establishments. (XLI—12-5-70). 90-91.

Companies violating ceiling on salaries of managing agents and Directors. (XXXVII—10-3-70), 87.

**COMPANIES—Contd.**

Control, over Companies receiving loans and Capital from Govt.-sponsored financial Institutions. (XXXVII—10-3-70), 38-39.

Control over remuneration paid to directors of public limited companies (XLI—19-5-70), 167-168.

Decline in capital raised by companies (XXXVII—10-3-70), 213-14.

Donations to Political Parties by Companies (XXXVI—24-2-70), 223—224.

Foreign Capital invested in private companies. (XXXIX—7-4-70), 171-172.

Import of Nylon yarn by Bombay firms. (XL—27-4-70), 206.

Indian Companies in Foreign Countries. (XXXVII—18-3-70), 59-60.

Inter-Corporate Investment by companies. (XXXVII—17-3-70), 53-54.

Issue of licences to companies in Bihar (XXXVIII—24-3-70), 300-301.

Joint stock companies registered in West Bengal. (XXXVIII—31-3-70), 147.

Law relating to registration of firms. (XL—21-4-70), 33-34.

New Capital investment by private Companies. (XXXVII—10-3-70), 93-94.

Private Companies Blacklisted by Government. (XXXIX—7-4-70). 55.

Realisation of Refreshment Expenditure by Higher Officers made at their House from their companies. (XXXVIII—30-3-70), 137.

Registration of Companies for production of polyester Fibre. (XXXVII—10-3-70), 177-178.

Regulation of Agreements by Managing Agents with Companies. (XXXVI—3-3-70) 165.

Remuneration of Directors of Companies. (XXXVI—3-3-70), 34-35.

Setting up of a Lamp Mfg. Company at Rae Bareilly. (XLI—12-5-70), 167-168.

Shares held by Central Ministers in Indian and Foreign Companies. (XXXVII—11-3-70), 65.

Working of companies in West Bengal. (XXXVI—3-3-70), 119-120.

**COMPANIES ACT :**

Amendment of companies Act to curb malpractices following abolition of managing agency system. (XL—21-4-70) 31-32.

**COMPANIES ACT—Contd.**

Cases of Tax Evasion and corruption detected under Companies Act. (XXXIX—7-4-70), 181.

Cases pending against companies under Companies Act, 1956. (XLI—5-5-70), 129.

Changes in Company Law. (XXXVI—3-3-70), 174-175.

Violation of provisions of Companies Act (XLI—19-5-70), 124-125.

**COMPANY LAW BOARD**

Birla Group of Concerns censored by Company Law Board. (XXXVI—3-3-70), 161.

**CONCENTRATES :**

Custom smelters and custom mills under public and private sectors. (XXXVII—16-3-70), 96.

**CONFEDERATION OF BRITISH INDUSTRIES :**

Scholarships to Engineers by Confederation of British Industries. (XXXVIII—24-3-70), 160-161.

**CONFERENCE(S)**

All India Museum Conference Varansi. (XXXIX—10-4-70), 123.

All India Public Schools Conference. (XL—24-4-70), 71.

Annual conference of All India Management Association. (XLI—8-5-70), 61.

Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 1-8.

Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

Conference of All India Class III Telegraph Employees (Wagpur Division). (XXXVI—26-2-70), 117-118.

Conference of Asian countries on Cambodia. (XLI—20-5-70), 45.

Conference of Chairman of State Social Welfare Advisory Boards held in Delhi. (XXXVII—17-3-70), 103-105.

Conference of Chief Medical Officers of Railways. (XXXIX—14-4-70), 155.

Conference of Governors. (XXXVII—13-3-70), 52-53; (XXXIX—10-4-70), 103.

Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.

Conference of Ministers of Social Welfare of States. (XXXVII—10-3-70), 165-166.

**CONFERENCE (8)—Contd.**

Conference of Non-officials at village block and district levels and assistance by Centre. (XXXVIII—26-3-70), 192-193.

Conference of Paper Traders and Consumers held by Minister of I. D. I. T. & C. A. (XL—28-4-70), 52.

Conference of Representatives of Agricultural Universities and Research Institutions. (XL—23-4-70), 151-52.

Conference of State Road Transport Undertakings (XL—8-5-70), 131.

Conference of Telengana Praja Samiti held in Hyderabad. (XXXVII—13-3-70), 124-125.

Conference of Transport Ministers of State. (XXXVII—13-3-70), 184-186.

Conference on rehabilitation of Handicapped held in Delhi. (XXXVIII—31-3-70), 67.

Health Educators' Conference. (XXXIX—20-4-70), 170.

Inter-Ministrial Conference on creating self-employment opportunities. (XXXVI—26-2-70), 153.

International conference held at London to study production and marketing of edible oil. (XXXVIII—26-3-70), 1-9.

Kashmir People's Conference. (XXXIX—10-4-70), 190.

Matters discussed at 26th Conference of ECAFE at Bangkok (XLI—20-8-70), 79-82.

National Conference on Electronics for Assessment of Electronic Industry. (XXXIX—8-4-70), 168-170.

'P' Form for Conferences/Meetings Abroad. (XXXVI—2-3-70), 151.

Recommendations made in Seventh Whips Conference held in Madras. (XXXVII—9-3-70), 188.

Views expressed by Chief Minister, Kerala at Political Science Conference held at Trivandrum. (XXXIX—13-4-70), 182.

World Conference on Fruits. (XXXVI—26-2-70), 163.

World Religious Conference in USSR (XL—22-4-70), 72.

**CONGRESS PARTY :**

Donations by M/s. Dodsal (P) Ltd. to Congress Party for election purposes. (XL—21-4-70), 34-35.

Issues for semi-judicial inquiry re: Congress Party Symbol (XL—21-4-70), 51-52.

**CONGRESS PARTY—Contd.**

Special train for the Delegates of Congress Session at Bombay. (XXXVIII—24-3-70), 336.

**CONTRACT LABOUR :**

Contract labour in collieries in Bihar. (XXXVIII—26-3-70), 93—95.

**CONSTITUTION :**

Abrogation of Article 370 of the Constitution. (XXXVI—27-2-70), 177.

Abrogation of article 370 of the Constitution (XXXVIII—24-3-70), 109.

Adoption of Shri Nath Pai's Constitution (Amendment) Bill consequent on Supreme Court's verdict on Bank Nationalisation (XXXVII—10-3-70), 40.

Amendment of constitution providing for election of Governor or making executive independent of legislative Assembly. (XXXVIII—3-4-70), 88-89.

Amendment of constitution regarding autonomy to States. (XXXIX—10-4-70), 71.

**CONSTITUTION OF INDIA :**

Amendment of constitution to make public orders union/concurrent subject (XXXVIII—3-4-70), 98—99.

Amendment of Constitution to make University Education as a Union/concurrent subject. (XXXIX—10-4-70), 67.

Amendment of the Constitution for land reforms. (XXXVII—12-3-70), 74-76.

Application of article 335 of the Constitution to Jammu and Kashmir. (XL—1-5-70), 147—148.

Constitution of an Autonomous Atomic Power Authority. (XXXVII—18-3-70), 131—132.

Deletion of fundamental right relating to property. (XLI—5-5-70), 83.

Disregard to Indian Constitution. (XXXVI—27-2-70), 35.

Inclusion of Ladakhi language in the Constitution. (XXXIX—17-4-70), 120—121.

Inclusion of Manipuri language in Eight Schedule of the Constitution. (XXXVI—3-4-70), 121—122.

Non-implementation of provisions of constitution of India (XLI—5-5-70), 93.

Notifications issued by the President of India under Article 77(3) of the Constitution of India. (XXXVII—11-3-70), 75-76.

**CONSTITUTION OF INDIA—Contd.**

Removal of right of property from Part III of constitution. (XXXVI—24-2-70), 118.

Suggestion by Tamil Nadu Chief Minister for abolition of concurrent list from Seventh Schedule of Constitution. (XXXIX—17-4-70), 50—51.

**CONSUMER GOODS :**

Effect of Increase in Steel prices on industrial production and prices of consumer goods. (XXXVI—24-2-70), 102.

Impact of increase in Prices of Steel on consumer goods. (XXXVI—24-2-70), 79—80.

Production of Consumer goods in Public Sector. (XXXVI—3-3-70), 205—06.

Rise in price of consumer goods due to revision in Steel prices. (XXXVI—24-2-70), 158.

Scarcing price of consumer goods in Assam (XXXVIII—24-3-70), 321—322.

**CONSUMER INDUSTRIES :**

Lending institutions for consumer industries. (XL—21-4-70), 71—72.

**CONVICTION OF MEMBER (S)**

Shalwari, Ram Gopal. (XLI—20-5-70), 354.

**COOPERATIVE ACT(S) :**

Delhi Co-operative Act and Bye-laws to Co-operative House Building Societies. (XXXIX—13-4-70), 91.

**COOPERATIVE BANKS :**

Co-operative Banks in Uttar Pradesh (XL—30-4-70), 75.

Financial Assistance to Agriculturists by Co-operative Banks. (XXXIX—9-4-70), 147.

Loans to farmers and traders by cooperative Banks of Madhya Pradesh. (XL—23-4-70), 88—89.

Views expressed by Chairman Maharashtra Co-operative Bank re cooperative Banks. (XLII—11-5-70), 124—25.

**COOPERATIVE EDUCATION :**

Cooperative Education. (XL—30-4-70), 144—145.

**COOPERATIVE FARMING ORGANISATION :**

Grants and loans to Cooperative Farming Organisation by the National Cooperative Development Corporation. (XXXVII—12-3-70), 117.

**COOPERATIVE HOUSE BUILDING SOCIETIES :**

Allotment of land to cooperative house building societies in Shahadra area, Delhi. (XXXVII—16-3-70), 198—199.

Classification of cooperative house building societies in Delhi. (XXXVII—16-3-70), 198.

Cooperative Housing-building societies at Nagpur and Kamptee. (XLI—18-5-70), 69.

Cooperative House Building Societies in Delhi. (XLI—18-5-70), 70.

Cooperative House-Building Societies in Shahdara, Delhi. (XXXVI—23-2-70), 122—114.

Delhi Co-operative Act and Bye-Laws of Co-operative House Building Societies. (XXXVI—26-2-70), 112—113.

Delhi Co-operative Act and Bye Laws of Co-operative House Building Societies. (XXXIX—13-4-70), 91.

Directive to the Co-operative House Building Societies in Delhi Sahhdara area about enrolment of new Members. (XXXIX—13-4-70), 69—70.

Preet Nagar Co-operative House Building Society, Delhi. (XXXIX—13-4-70), 70—71.

Preet Nagar Co-operative House Building Society, Delhi. (XXXIX—13-4-70), 71—72.

Provision in Law for Conducting Annual General Body Meeting of Cooperative House Building Societies. (XXXVII—12-3-70), 85—86.

**COOPERATIVE MOVEMENT :**

Money to be spent on cooperative movement during fourth Plan. (XXXVII—12-3-70), 156.

**COOPERATIVE SECTOR :**

Setting up of a Composite fertiliser factory in Cooperative Sector in Bihar. (XXXVII—5-3-70), 101—102.

Setting up of Polyester Filament Yarn Plant in Co-operative Sector. (XXXIX—20-4-70), 46—47.

**COOPERATIVE SECTOR—Contd.**

Setting up of Sugar and Rice Milling Industries in Co-operative Sector in Orissa (XLI—14-5-70), 127—128.

Setting up of Sugar Mills in Co-operative Sector. (XLI—14-5-70), 145—146.

**COOPERATIVE SOCIETIES :**

Action against Co-operative Societies. (XXXVII—5-3-70), 86—87.

Allotment of land to the Railway Board's Employees Cooperative Society in Delhi Shadhara area. (XXXIX—13-4-70), 72—73.

Allotment of plots by the Gujranwala house Building Co-operative society, Ltd., Delhi, to its Members. (XXXVII—9-3-70), 264.

Change suggested in the Existing Laws of Cooperatives. (XXXVII—5-3-70), 44—45.

Enquiry into working of cooperatives. (XXXVIII—26-3-70), 201—254.

Formation of Cooperative Societies of 'Dhobis' 'Rehriwalas'. (XXXVII—5-3-70), 145—146.

Grant of import licence for tractor Spare Parts to a Cooperative Society. (XL—29-4-70), 84.

Gujaranwala House Building Co-operative Society, Delhi. (XXXVII—9-3-70), 267.

Land allotted to Cooperative Societies for houses and other purposes in Delhi/New Delhi. (XXXVII—16-3-70), 119.

Misuse of Cooperative Societies by Installing members of own Families on the Governing bodies. (XL—23-4-70), 211—212.

New Policy for Cooperatives. (XXXVIII—2-4-70), 136—138.

Number of Cooperative Societies in Andaman and Nicobar Islands. (XL—23-4-70) 193—194.

Recovery of money invested by Government in Cooperative Societies in the collieries in Asansol. (XXXVII—12-3-70), 198—99.

Registration of Federations or other Joint Bodies of Cooperative Societies. (XL—27-4-70), 198.

Registration of Groups Housing Cooperative Societies. (XL—4-5-70), 193—194.

Reorientation of loan policies by cooperatives (XXXIX—16-4-70), 95.

Report of committee on the working of Co-operatives. (XXXVIII—24-7-70), 86.



**COOPERATIVE SOCIETY (IES)—Contd.**

Representation of cooperative Societies on Coir Board. (XXXVI—25-2-70), 169—70.

The Gujranwala House Building Co-operative Society Delhi. (XXXVII—9-3-70), 266.

The Ministry of Works and Housing Cooperative House Building Society, Delhi (XXXVII—9-3-70), 318.

Winding up of Co-operative Societies in India. (XXXVII—5-3-70), 225—26.

Working of cooperative societies. (XXXVIII—26-3-70), 87—89.

**COPPER :**

Copper Deposits and Exploitation thereof. (XXXIX—13-4-70), 144.

Country-wise Survey for Copper Deposits (XXXIX—13-4-70), 147—148.

Discovery of copper bearing zone in Purulia District, West Bengal. (XLI—18-5-70), 127.

Discovery of lead, copper and diamonds in Orissa. (XLI—11-5-70), 47—48.

Use of Nuclear Explosives for Extracting Copper. (XXXIX—8-4-70), 100.

**COPPER CORPORATION OF INDIA :**

Appointment of Chairman/General Manager of Copper Corporation of India. (XXXVIII—30-3-70), 93.

**COPPER DEPOSITS :**

Existence of copper deposits at Bunala Mutu. (XL—4-5-70), 108—109.

**COPPER ORE :**

Scheme for further exploitation and exploration of copper of belt in Balaghat District, Madhya Pradesh. (XXXVII—16-3-70), 36.

**COPPER WIRE :**

Recovery of Stolen Copper Wire in Suryagarh, Monghyr. (XXXVI—26-2-70) 40—41.

**CORRECTION OF ANSWER(S) :**

S. Q. no. 11 *re.* oil barrels and bitumen drums supplied to I. O. C. (XLI—20-5-70), 192.

S. Q. no. 532 regarding forged import licences (XLI—20-5-70), 191.

S. Q. No. 573 *re.* : Progress made by LIC in Rural Business (XXXVI—2-3-70), 275—276.

S. Q. No. 724 *re.* : Implementation of the Recommendations of the Hospital Review Committee. (XXXVI—23-2-70), 272.

**CORRECTION OF ANSWER(S)—Contd.**

USQ. No. 5246, dated 6-4-1970 *re.* visits by Ministers abroad. (XL—4-5-1970), 240.

S. Q. No. 1413 *re.* Reform in Muslim Personal Law (XLI—13-5-70) 199—207.

USQ No. 6826 *re.* : extension to commission of inquiry in Haldia-Barauni Pipe Line case. (XLI—11-5-70), 229.

**CORRUPTION :**

Allegation of bribery and corrupt practices against certain officers of P & T Department, Rajasthan Circle. (XL—23-4-70), 85—86.

Alleged acceptance of bribe by a Magistrate of Delhi. (XL—1-5-70), 73—74.

Cases of Tax Evasion and corruption detected under Companies Act. (XXXIX—7-4-70), 181.

C. B. I. Inquiry against Zonal Manager of LIC, Delhi. (XXXIX—20-4-70), 132-133.

Charges against some Members of export promotion council (XLI—20-5-70), 140—41.

Complaint against Railway Employees regarding giving of seats to passengers after accepting bribe. (XXXVI—3-3-70). 109—111.

Corruption among Income-tax Practitioners (XXXVI—2-3-70), 170—171.

Corruption at New Delhi Station. (XXXVI—3-3-70), 145

Corruption charges against Airlines Officer on Loan to Nigeria. (XXXVI—27-2-70), 91—92.

Corruption in Pension section of Divisional Accounts Officer, Northern Railway, New Delhi. (XXXVI—3-3-70), 145—146.

Departmental action against officer held responsible for irregularities by Madhya Pradesh High Court, Indore. (XLI—5-5-70), 109.

Enquiry against officials of department of Industrial Development. (XL—21-4-70) 140—141.

Enquiry regarding corruption cases in the department of defence production. (XLI—13-5-70), 138.

Eradication of Corruption and Bribery in Employment Exchanges in Delhi. (XL—23-4-70), 128—129.

Haldia-Barauni Pipeline. (XXXIX—20-4-70), 213.

Machinery to deal with corrupt officers (XL—21-4-70), 47.

**CORRUPTION—Contd.**

Mal-practices in purchase order of coal by DESU. (XLI—20-5-70), 108—109.

Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 11—20.

**COST ACCOUNTANCY :**

Costaccountancy diploma courses. (XXXVIII—17-3-70), 101—102.

**COTTAGE INDUSTRIES EMPORIUM :**

Working hours of cottage industries emporium at Janapth, New Delhi. (XLI—20-5-70), 159-160.

**COTTON :**

Accumulation of unauthorised stocks of cotton by the textile mills. (XL—22-4-70), 95.

Buffer Stock of Cotton. (XXXVII—4-3-70), 37-38.

Difference in the prices of Cotton Yarn and the prices of Cloth made out of it. (XL—22-4-70), 94.

Distribution of Cotton. (XLI—5-5-70), 116.

Distribution of Imported Cotton and Staple Fibre. (XXXIX—8-4-70), 101-102.

Expenditure on plant protection of cotton as recommended by High Power Committee. (XLI—7-5-70), 81.

Fall in production of cotton due to non-availability of cotton seeds. (XL—30-4-70), 8-15.

Import of Cotton. (XXXVI—25-2-70), 161; (XXXVII—11-3-70), 174-175; (XXXVIII—25-3-70), 144-145, 148-149.

Import of Cotton from Uganda and U.A.R. (XXXVIII—1-4-70), 79.

Import of cotton from U.S.A. under PL. 480 (XXXVII—4-3-70), 97.

Increase in Prices of cotton varieties. (XL—29-4-70), 58-59.

Instability of prices of cotton. (XXXVII—4-3-70), 104-106.

Prices of cotton. (XXXVII—4-3-70), 104.

Prices of cotton. (XXXVII—11-3-70), 93-94.

Production, Consumption and Import of Cotton. (XL—23-4-70), 64-66.

Production of cotton and oil seeds. (XLI—7-5-70), 128-130.

Purchase of raw cotton. (XLI—20-5-70), 52-53.

Rise in prices of cotton. (XXXVI—25-2-70), 168-169.

**COTTON—Contd.**

Self-sufficiency in cotton. (XXXVII—12-3-70), 138-139.

Setting up of an Agency to undertake Import of Cotton. (XXXVI—25-2-70), 41.

Shortage in supply of cotton to Textile Mills. (XXXVII—11-3-70), 190-191.

Support price of cotton. (XXXVII—11-3-70), 9-15.

Survey of Indian soil for production of imported cotton. (XXXVIII—26-3-70), 114-115.

Targets of Production of Cotton during Fourth Plan in Madhya Pradesh. (XL—23-4-70), 175-177.

Views of the Indian cotton development council about the prices of cotton. (XLI—20-5-70), 83.

**COTTON MILLS :**

Crises in Cotton Textile Industry. (XXXVI—18-3-70), 84-85.

Inclusion of cotton industry in the Fourth Schedule to Income Tax Act. (XXXIX—20-4-70), 169.

New Victoria Cotton Mills, Kasapur. (XL—29-4-70), 24-26.

**COTTON SEEDS :**

Fall in production of cotton due to non-availability of cotton seeds. (XL—30-4-70), 8-15.

**COTTON TEXTILE (S) :**

Decline in production of Cotton Textiles (XXXVI—25-2-70), 157-158.

Imposition of duty by U.K. on Cotton Textiles. (XXXVIII—25-3-70), 134-135.

Rate of Growth of Production of Jute and Cotton Textiles. (XXXVII—18-3-80), 86.

Talks with other countries on jute and cotton-textiles. (XXXVIII—25-3-70), 44-45.

**COTTON YARN :**

Export of Cotton Yarn. (XXXIX—8-4-70), 55-56.

Price of cotton yarn. (XXXVII—11-3-70), 151-152.

**COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH :**

Appointment in C. S. I. R. of a dismissed Police Constable. (XXXIX—17-4-70), 134-136.

Complaints against C. S. I. O. and C. S. I. R. (XXXVIII—24-3-70), 106.

**COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH—Contd.**

- Complaints by directors of CSIR against the unfair treatment meted out to them by CSIR (XXXVIII—3-4-70), 81-82.
- Delay in submitting report of Sarkar Committee on C.S.I.R. (XXXIX—17-4-70), 59-61.
- Enquiry in irregularities in C. S. I. R. (XXXVII—9-3-70), 221.
- Enquiry re. qualifications of Scientists holding top position in C. S. I. R. (XXXIX—10-4-70), 186.
- Evaluation of work of senior officers listed in Sarkar Committee report on CSIR. (XLI—8-5-70), 159.
- Proposal re- dismemberment of C. S. I. R. (XXXIX—10-4-70), 116.
- Reorganisation of Council of Scientific and Industrial Research. (XXXVIII—3-4-70), 102.
- Resignation by Minister of Education and Youth Services from Vice Presidentship of C. S. I. R. (XXXVII—18-3-70), 192-193.
- Resignation of Directors of C. S. I. R. Laboratories. (XLI—1-5-70), 176-177.
- Sarkar Committee Report on C. S. I. R. (XXXIX—10-4-70), 185.
- Sarkar Committee report on C. S. I. R. (XLI—1-5-70), 166-167.
- Sarkar Committee Report on working of Council of Scientific and Industrial Research. (XXXVII—9-3-70), 52.
- Scientists selected by C. S. I. R. (XXXVIII—2-4-3-70), 88.
- Suggestions for improving the working of C. S. I. R. (XXXVIII—24-3-70), 191-192.
- Unfounded allegations against directors of C. S. I. R. (XLI—15-5-70), 115.
- Views of Lord Todd on Indian Scientists and C. S. I. R. (XXXIX—10-4-70).

*Debates :*

- Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C.A.) (XLI—29-4-70), 189-215.

**COURTS :**

- Creation of a separate Ministry of Justice to Deal with problem of judiciary and delays in courts (XLI—15-5-70), 61.
- Demand for opening a new bench of Allahabad High Court at Agra. (XLI—8-5-70), 27.

**COURTS—Contd.**

- Disposal of cases in Courts. (XXXVIII—24-3-70), 236-237.
- Disposal of Cases in Judicial Commissioners Court in Goa. (XXXVIII—24-3-70), 202-203.
- Setting up of restrictive trade practices court. (XXXVII—17-3-70), 94.
- Supreme Court judgment in case of Nathu Ram Mirdha vs. Goverdhan Das Soni. (XXXVIII—31-3-70), 34.

**COW PROTECTION :**

- Gandhiji's writings on cow protection printed in Government books (XXXIX—16-4-70), 28.

**COW SLAUGHTER :**

- Ban on Slaughter of Milch Cow. (XXXVI—26-3-70), 201-202.
- Sarkar Committee's report on cow slaughter (XXXVII—12-2-70), 31-46.

**CREDIT GUARANTEE SCHEME :**

- Changes in credit guarantee schemes for small scale Industries. (XXXVIII—24-3-70), 255-256.

**CREMATION GROUNDS :**

- Facilities at cremation grounds at Ganga-pur city (Western Railway), (XLI—19-5-70), 123-124.
- Shifting of Cremation Grounds in Naraina Delhi. (XXXIX—20-4-70), 123.

**CRIMES :**

- Checking of Crimes'. (XLI—1-5-70), 158-159.
- Concealment of crime in Uttar Pradesh. (XXXIX—17-4-70), 147-148.
- Crime and lawlessness in D. T. U. Buses. (XXXIX—17-4-70), 131.
- Crime in Delhi. (XXXIX—17-4-70), 161.
- Crime on Indian Railways. (XXXVI—24-2-70), 200-202.
- Crime situation in Delhi. (XXXVIII—24-3-70), 125.
- Crimes in Calcutta. (XXXIX—10-4-70), 140.
- Crimes in running trains in West Bengal and Bihar. (XXXVII—17-3-70), 59-60.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-129.
- Incidence of Crime on Indian Railways. (XXXVI—24-2-70), 177-178.
- Increase in Crime cases in Delhi. (XXXVI—27-2-70), 70-72.

**CRIMES—Contd.**

Unreported cases of crime. (XLI—8-5-70), 110.

**CROPS :**

Crops whose production compares favourably with production in foreign countries (XXXVII—12-3-70), 133-135.

Damage to crop at Thonbal, Manipur due to Hailstorm. (XXXVII—12-3-70), 87-89.

**CROP INSURANCE SCHEME.** (XLI—14-5-70), 54.

**CRUDE OIL :**

Additional Supply of Crude from Assam Oil Wells Belonging to Oil India Ltd. (XXXIX—20-4-70), 127.

Agreement with Iran for supply of Crude Oil to Madras Refinery. (XXXIX—20-4-70), 114.

Establishment of Additional refining capacity for crude from Assam Oil Wells. (XXXVI—2-3-70), 53-54.

Extraction of liquid Ammonia from thick crude Oil of Assam instead of Petrol. (XXXVI—2-3-70), 45-46.

Import of Crude Oil. (XXXVI—23-4-70), 149-150.

Import of curde oil. (XXXVII—9-3-70), 329.

Import of Crude Oil and its use by Public and Private Sector Refineries. (XXXIX—6-4-70), 213-214.

Import of curde Oil by Indian Oil Corporation. (XXXVI—2-3-70), 154.

Indian Crude Oil Companies Operating outside India. (XXXIX—6-4-70), 157-59.

Joint ventures between India and Iraq in the filed of exploring of curde Oil and Sulphur. (XXXVI—2-3-70), 114.

Offer by Rumania to purchase Rostam Crude from India. (XL—27-4-70), 161.

Offer of Supply of Crude Oil at 1.26 per Barrel to Cochin Refinery. (XXXIX—6-4-1970), 112.

Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.

Revision of Nehru Award on rate of Royalty on Crude Oil. (XXXIX—6-4-70), 91-92.

Taking over of import of Crude Oil and Petroleum products. (XXXVI—23-2-70), 112.

**CUBA**

Trade with Cuba. (XL—29-4-70), 41.

**CULTURAL ACTIVITIES :**

Unplanned spending on cultural activites, (XLI—8-5-70), 132.

**CULTURAL CENTRES :**

Affiliation of Soviet Cultural Centre at Trivandrum with Indo-Soviet Cultural Society. (XL—22-4-70), 44.

Closure of foreign Cultural Centres in India, (XXXVII—4-3-70), 27-32.

Handling over of foreign cultural Centre to private Organisations. (XLI—6-5-70), 158.

Names and addresses of Foreign Cultural Centres/Libraries in India. (XL—22-4-70), 57.

Notices served on Cultural Centres. (XXXIX—8-4-70), 144.

Principles for opening cultural centres by foreign missions in India. (XXXVII—11-3-70), 128-129.

Protest by U. S. Secretary of States on Cultural Centres Closure Issuc. (XL—22-4-70), 121.

Representation from Foreign Embassies against ban on Cultural Centres. (XXXVII—18-3-70), 166-167.

Soviet Embassy seeking permission to complete Cultural Centre at Trivandrum. (XXXVII—4-3-70), 50-51.

Unauthorised Foreign Cultural Centres Libraries etc. functioning in India. (XXXIX—8-4-70), 103-014.

Use of proposed booking for cultural centre at Trivandrum by U.S.S.R. (XL—22-4-70), 107.

**CURRENCY AND COINAGE :**

Circulation of Chinese currency in certain parts of Assam. (XL—1-5-70), 146-147.

Circulation of currency (XLI—11-5-70), 6-13.

Counterfeit Currency Printing Presses. (XXXIX—6-4-1970), 61-62.

Exchange value of Indian Rupee abroad. (XXXVI—23-2-70), 146-147.

Gang counterfeiting Dollars. (XL—1-5-70), 90-91.

High denomination Currency Notes. (XXXVI—2-3-70), 169-170.

Ink used for printing of Hundred Rupee and Ten Rupee Notes. (XXXVI—2-3-70), 103-104.

**CURRENCY AND COINAGE—Contd.**

Recovery of counterfeit coins and notes near Bangalore. (XXXVIII—24-3-70), 88-90.

Release of large number of Indian Currency by China and Pakistan. (XXXVI—2-3-70), 26-27.

Report of Reserve Bank of India on currency and finance. (XXXVII—16-3-70), 39-41.

Seizure of Chinese currency in Gauhati. (XXXVIII—8-4-70), 74-75.

Seizure of currency notes in Phillaur. (XXXVII—15-3-70), 165-166.

Seizure of forged currency notes Giridih railway station. (XLI—15-5-70), 137-38.

Statement by President of Commission of European committees on International Currency. (XL—4-5-70), 192.

**CURRENCY PRINTING PRESS, DEWAS:**

Shifting of the proposed site of currency Printing Press, Dewas. (XXXIX—6-4-70), 17P.

**CUSTOMS :**

Patrolling by Customs Parties of Guruvayur (Kerala). (XXXIX—20-4-70), 183-184.

Preventive Officers in Calcutta Custom House. (XXXIX—20-4-70), 192.

System of customs evaluation. (XLI—18-5-70), 106.

Violation of Customs Duty Regulations. (XXXVIII—30-3-70), 195.

**CUSTOMS DEPARTMENT :**

Construction of quarters for the staff of Customs department, Cochin. (XL—4-5-70), 223.

Employees of Customs Department at Cochin and Calcutta. (XLI—18-5-70), 221.

Introduction of Shift System in Custom Department of Madras Airport. (XXXVIII—30-3-70), 158.

Quarters for the employees of Customs department, Cochin. (XL—4-5-70), 222-23.

Sepoys in customs and Central Excise department (XLI—18-5-70), 77.

**CUSTOMS HOUSE, CALCUTTA :**

Preventive Officers in Calcutta Customs House. (XXXIX—20-4-70), 192.

Preventive officers of customs House, Calcutta. (XLI—18-5-70), 209.

CYCLE INDUSTRY. (XL—21-4-70), 47-48.

**CYCLONE WARNING RADAR :**

Commission of Cyclone Warning Radar at Visakhapatnam. (XXXVII—13-3-70), 100.

Installation of cyclone warning Radars at Bhubaneswar. (XXXVIII—24-3-70), 183-184.

**CZECHOSLOVAKIA :**

Bilateral talks with Czechoslovakia and U. S. A. (XXXVII—11-3-70), 186-187.

Czechoslovakia's offer of Machinery and equipment for fertilizers and Oil Refineries. (XXXVI—2-3-70), 194.

Manufacture of tractor with Czechoslovakia collaboration. (XL—21-4-70), 142-143.

Suggestion given by India to Czechoslovakia for joint marketing of products in third countries. (XXXVIII—25-3-70), 45.

**D****D. D. T. :**

Effect of D. D. T. on human life. (XXXIX—20-4-70), 115.

Experimental production of mixed formation of DDT and fertilisers (XXXVII—16-3-70), 176-177.

**DADRA AND NAGAR HAVELI :**

Merger of Dadra and Nagar Haveli with Maharashtra State. (XXXVII—13-3-70), 201-202.

**DAM (S) :**

Acquisition of land for construction of Bhakra Dam, Sutlej Link and Pong Dam. (XXXVII—15-3-70), 89-90.

Clearance by Central for their Dam in Punjab. (XL—22-4-70), 33.

Completion of Dams concerning Chambal Hydro-Electricity Project. (XXXVII—4-3-70), 188-189.

Completion of Satiara Dam Madhya Pradesh. (XXXVIII—1-4-70), 94.

Construction of a Dam on Poon Poon river in Bihar. (XXXVIII—1-4-70), 76.

Construction of another dam on Tapti river in Nepal Nagar. (XLI—20-5-70), 122.

Construction of Dam near Magrauni on River Sind in Madhya Pradesh. (XXXVII—4-3-70), 189-190.

Construction of Dam under Mahi Project. (XL—29-4-70), 113-114.

**DAM(S)- Contd.**

Demand for Funds for remodelling of dams in Eastern Uttar Pradesh. (XXXVI—25-2-70), 106.

Effect of Ganga Dam Project on River Padma in Pakistan. (XXXIX—8-4-70), 38-39.

Long term master plan for construction of dams. (XLI—20-5-70), 123-124.

Survey for Koleshwar, Shivpuri and Tehri Dams. (XL—22-4-70), 178.

**DAMODAR VALLEY CORPORATION :**

Appointment of Enquiry Committee on Frequent Power Shedding in D.V.C. Area. (XXXVII—18-3-70), 55-57.

Drawing of travelling allowance and dearness allowance by officers of Damodar Valley Corporation on false claims. (XLI—13-5-70), 182.

Setting up of Power Generation Units by Damodar Valley Corporation. (XXXIX—8-4-70), 145-146.

**DANDAKARANYA PROJECT. (XXXIX—16-4-70), 68.**

Alleged favouritism in Dandakaranya Project. (XXXIX—16-4-70), 100.

Desertion by East Pakistan Refugees in Dandakaranya Project. (XL—23-4-70), 67-69.

Duties, functions and tours etc. of Dandakaranya Project Officers. (XXXIX—9-4-70), 122-123.

Japanese offer of Collaboration for Intensive Agriculture Project Programme in Dandakaranya. (XXXVII—5-3-70), 47-49.

Land for Dandakaranya Project from Madhya Pradesh. (XL—30-4-70).

Proposal to discontinue Dandakaranya Project. (XXXIX—16-4-70), 131.

Rehabilitation of East Pakistan Refugee in Kondagaon Zone of Dandakaranya. (XXXVII—5-3-70), 197.

Reversions and retrenchments in Dandakaranya Project. (XXXIX—9-4-70), 91-92.

Schemes under execution in Dandakaranya Project. (XXXIX—16-4-70), 69.

Surplus staff in Dandakaranya Project. (XXXIX—16-4-70), 5-11.

**DAR-ES-SALAMM :**

Non-aligned meet at Dar-es-salamm. (XXXVI—25-2-70), 85-86 (XXXVII—11-3-70), 114; (XL—22-4-70), 163.

Pakistan entry into non-aligned summit at Dar-es-Salaam. (XXXVI—25-2-70), 101-102.

**Debates :**

Outcome of recent meeting of non-aligned countries at Dar-es-Salaam. (C.A.). (XL—22-4-70), 214-234.

**DASTUR AND CO. :**

Appointment of M/s Dastur and Co. as Consultants for proposed Steel Plans in the South. (XLI—12-5-70), 28-29.

Change in agreement with M/s Dastur and Co., regarding consultancy work for Bokaro Steel Plant. (XXXVIII—24-3-70), 353-354.

Designing and Engineering work by M/s. Dastur and Company for Bokaro Steel Plant. (XXXVII—17-3-70), 188-189.

Survey by M/s Dastur and Co. of demand for Alloy and Special Steel (XXXVI—24-2-70), 99-100.

**DEEP-SEA FISHING :**

Development of Deep-sea Fishing. (XXXVI—26-2-70), 37-39.

New method of deep-sea fishing at Mandapam and Alleppy, Cochin. (XLI—7-5-70), 1-6.

Seminar on Deep-sea Fishing at Ernakulam. (XXXVI—26-2-70), 192-94.

Setting up of deep sea fishing project at Raychak, East Bengal. (XXXVIII—2-4-70), 27-29.

**DEFENCE :**

Army personnel alerted on Rajasthan border. (XXXVIII—3-4-70), 76-77.

Consultation with retired Army General regarding defence of the country. (XXXVII—4-3-70), 175.

Discussion on India's Defence preparedness at Seminar held in Delhi. (XXXVII—4-3-70), 201-202.

Money drawn by 18 Panjab Regiment for payment to Porters. (XXXVI—25-2-70), 152.

Raising of Battalion fund of 18 Panjab Regiment. (XXXVI—25-2-70), 152-153.

Ratio of Defence expenditure in India and other advanced countries. (XXXVII—18-3-70), 143-144.

Supply of Sub-Standard Foodgrains for Defence Consumption. (XL—23-4-70), 30-49.

**DEFENCE EMPLOYEES FEDERATION :**

Demand for additional or Ad Hoc increments for industrial and non-industrial employees by Defence employees federation. (XL—29-4-70), 104-105.

**DEFENCE EQUIPMENT :**

Annual value of defence equipment produced in Ordnance factories. (XL—29-4-70), 100-101.

Arms received by India from Sweden (XL—22-4-70), 106.

Heavy Tanks Manufactured by Ordnance Factories in India. (XL—22-4-70), 40.

Military Hardware recovered from Traders in Bargonda in Mhow Cantonment. (XL—22-4-70), 112.

Production of Defence Equipments in Private/Public Sector. (XXXIX—8-4-70), 108.

Reported Supply of Tanks by China to Pakistan. (XL—22-4-70), 125.

Setting up of Projects for the production of defence equipments. (XXXVII—18-3-70), 111.

Soviet Warships and French Submarine deployed in Western Sector. (XLI—6-5-70), 136-37.

Use of cordite as propellant for small arms ammunition. (XLI—6-5-70), 37-38.

**DEFENCE ESTABLISHMENTS :**

Invitation extended to former chief of Staff of Iranian Armed Forces to Study India's Defence Production Establishments. (XL—29-4-70), 57-58.

Increase in defence expenditure due to activities of Nagas and Mizo underground Hostiles in Assam, Tripura and Manipur. (XL—29-4-70), 126-127.

Per Capita expenditure of Defence Forces in Pakistan and India. (XL—29-4-70), 85-86.

Ratio of Defence expenditure in India and other advanced countries. (XXXVI—18-3-70), 143-144.

**DEFENCE FACTORY(IES) :**

Recognised unions functioning in defence factories. (XLI—6-5-70), 126.

**DEFENCE FORCES :**

Lt. Colonels on waiting list for Employment with Director General of Resettlement. (XLI—6-5-70), 30-31.

Civilians in Defence Forces. (XXXVI—25-2-70), 116.

Import of foreign liquor for consumption in Defence Forces Officers' Messes. (XL—29-4-70), 171-172.

**DEFENCE FORCES—Contd.**

Missing Captain of Indian Security Force at Ranchi. (XL—29-4-70), 64-65.

Use of Hindi equivalents in Navy in Hindi Publications of Indian Army and Indian Navy. (XLI—6-5-70), 111-12.

**DEFENCE LABORATORIES :**

Maximum of pay Scales drawn by scientists working in scientific laboratories of defence in Delhi. (XLI—20-5-70), 65.

**DEFENCE PERSONNEL :**

Alternate delegate to ICG in Saligon. (XL—29-4-70), 57.

Arrest of Military Officers and Jawans travelling by Howrah-Amritsar Panjab Mail at Lucknow. (XLI—20-5-70), 149-50.

Availability of a remedy for appeal or review against the decision of a court martial to soldiers and airmen (XLI—20-5-70), 14-18.

Beating of an orderly by a Major. (XL—29-4-70), 69-70.

Emergency Commissioned Officers provided with Government accommodation. (XL—29-4-70), 75-76.

Employees working in Ordnance Directorate of army Headquarters in Delhi Beyond their tenure. (XXXVIII—25-3-70), 160-161.

Improvement in Kit supplied to Jawan. (XL—29-4-70), 41-42.

Priority for released emergency commissioned officers in recruitment to industrial security force (XXXVIII—3-4-70), 128-129.

Protest by defence workers in U. P. against imposition of professional tax. (XLI—6-5-70), 96.

Recruitment of Graduates and Non-Graduates in medical, Engineering and Veterinary Posts as Emergency and Short Service Commissioned Officers. (XL—29-4-70), 179-180.

Rehabilitation of Defence Personnel disable during Indo-Pak conflict. (XXXVII—4-3-70), 70.

Release of servicemen every year. (XLI—20-5-70), 86-87.

Remote chances of promotion of Army officers consequent upon the decision to raise the retirement age of officers. (XL—22-4-70), 155.

**DEFENCE PERSONNEL—Contd.**

Service of Army Jawans utilised by Officers for Domestic Purposes. (XL—29-4-70), 49—50.

Transfer of officers in Defence Accounts Department after every three years. (XXXVIII—30-3-70), 86.

**DEFENCE PRODUCTION :**

Contribution of private sector in Defence Production. (XXXVII—11-3-70), 170—71.

Development of indigenous production of Military Hardware by pooling available resources. (XLI—6-5-70), 9—13.

Factories including ancillary units under Department of Defence Production. (XLI—6-5-70), 124—25.

Resort to import substitution in Defence Production (XLI—20-5-70), 46.

**DEFENCE RECRUITMENT :**

Opening of recruitment centres in West Bengal. (XL—29-4-70), 107—08.

Recruitment Centres in Madhya Pradesh. (XL—29-4-70), 139—40.

Recruitment made in Bihar regimental Centre at Danapur. (XL—29-4-70), 135—36.

**DEFENCE RESEARCH(ES) :**

Aid from various countries for research and experimental work pertaining to Defence. (XLI—20-5-70), 123.

**DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION :**

Scientific Journal Brought out by Defence Research and Development Organisation. (XXXVI—25-2-70), 50—51.

**DEFENCE SERVICES :**

Confirmation of civilian school teachers employed in defence service (XXXVII—18-3-70), 185—86.

Criterion for Promotion from the Rank of Lt. Colonel to Colonel. (XL—29-4-70), 175—76.

Import of foreign liquors for Defence Services. (XL—29-4-70), 170—71.

**DEFENCE TRAINING INSTITUTIONS :**

Opening of defence training institutions during 1970—71. (XLI—20-5-70), 121.

**DEFENCE VEHICLES :**

Setting up of a plant at Jabalpur with West Germany Collaboration for the manufacture of defence vehicles. (XL—29-4-70), 110—11.

**DELEGATION(S) :**

Appeal for more funds by Indian delegate at General Session of UNID. (XLI—19-6-70), 38—39.

Cultural, Educational and other delegations sent abroad. (XXXVIII—24-3-70), 195—96.

Delegation from West Germany. (XXXVIII—30-3-70), 53.

Delegation meeting P. M. regarding unemployment (XXXVIII—1-4-70), 79.

Delegation of Parliamentarians sent abroad. (XXXVII—4-3-70), 75—76.

Delegations sent abroad by Ministry of I. D. I. T. and C. A. (XXXIX—7-4-70), 159.

Foreign trade delegations who went abroad in 1969—70. (XLI—20-5-70), 155—56.

Inclusion of members of State Legislative Assemblies and Councils in Parliamentary and Government sponsored delegations (XL—24-4-70), 62.

Indian delegation to Conference of Parliamentarians in UAR. (XXXVII—11-3-70), 74—75.

Indian delegation to Thailand. (XXXVII—4-3-70), 190—91.

Indian delegations which went Abroad during 1969—70. (XXXIX—8-4-70), 67.

Nomination of M. Ps. to Delegations sent abroad. (XXXVII—13-3-70), 96—97.

Search of Baggage of Official Delegation visiting Japan. (XXXIX—20-4-70), 100—01.

Taiwan delegations' visit to India (XXXVII—4-3-70), 112—13.

Trade delegation from Hong Kong (XLI—13-5-70), 127.

Under-representation given to Congress (O) in Delegation of M. Ps. sent abroad (XXXVI—27-2-70), 36—37.

Visit by a delegation of Calcutta citizen to New Delhi in connection with Law and Order situation Calcutta (XLI—8-5-70), 79.

Visit by foreign cultural delegations. (XLI—8-5-70), 44.



## DELEGATION—Contd.

Visit by M. Ps. delegation to Salgon and Phnom Penh. (XXXIX—8-4-70), 56.

Visit by West German Delegation of Businessmen and Financiers. (XXXVI—23-2-70), 70—71.

Visit of foreign Official Unofficial Dignitaries, Delegations to India. (XXXVII—4-3-70), 63.

West German delegation's visit to India. (XXXVII—16-3-70), 172—73.

## DELHI :

Absence of Budget provisions for ring Railway in Delhi. (XXXVIII—24-3-70), 356.

Accidents in Delhi involving motor vehicles. (XL—1-5-70), 151—52.

Action taken on the suggestions of Dr. Ashish Bose for land and Housing problems in Delhi. (XXXVII—9-3-70), 395.

Admission in Delhi University of students getting less than 40 per cent marks in Higher Secondary Examination. (XXXVIII—24-3-70), 211—12.

Admission to Central Schools in Delhi/ New Delhi. (XLI—15-5-70), 63.

Admission to Delhi College. (XXXVI—27-2-70), 174.

Advisory function of Delhi State Nari Niketan Board. (XXXIX—14-4-70), 139.

Air Pollution in Delhi. (XXXIX—6-4-70), 195—96.

Alleged acceptance of bribe by a Magistrate of Delhi. (XL—1-5-70), 73—74.

Alleged shelter to the striking Delhi Sweeper's leader by a Central Minister. (XXXVII—9-3-70), 297.

Allocation for Improvement of Katras in Delhi. (XXXVI—2-3-70), 75.

Allocation of additional funds for Bihar State Plan for 1970—71. (XL—22-4-70), 142.

Allotment of Government accommodation to International Yogashram Centre near Pant Marg, New Delhi. (XL—4-5-70), 130—31.

Allotment of houses to shopkeepers of R. K. Puram market and New Delhi area. (XXXIX—20-4-70), 233—34.

Allotment of housing plots to MPs. in Delhi (XXXVII—16-3-70), 193—94.

## DELHI—Contd.

Allotment of land for houses and other purposes in Delhi (XXXVI—23-2-70), 97—99.

Allotment of land in the Union Territory of Delhi on priority basis. (XXXIX—13-4-70), 139—40.

Allotment of land to cooperative house building societies in Shahdara area, Delhi (XXXVII—16-3-70), 198—99.

Allotment of land to group IV cooperative house building societies, Shahdara, (Delhi). (XLI—11-5-70), 217—18.

Allotment of land to House Building Cooperative Societies in Delhi. (XL—27-4-70), 66—67.

Allotment of platform constructed by D.D.A. for shops. (XL—27-4-70), 163—64.

Allotment of plots by the Gujranwala house Building Co-operative society, Ltd., Delhi to its Members. (XXXVII—9-3-70), 264; (XLI—11-5-70), 70—71.

Allotment of plots in Kalkaji Colony New Delhi to displaced persons from East Pakistan. (XLI—7-5-70), 133—54.

Allotment of plots to displaced persons Colony from East Pakistan in Kalkaji colony, New Delhi. (XL—23-4-70), 106, 07.

Allotment of plots to MPs. in South Delhi, (XL—11-5-70), 198.

Allotment of quarters to the staff of the Hospitals in Delhi. (XXXVII—9-3-70), 411.

Allotment of railway land to a private firm in New Delhi. (XL—21-4-70), 64-65.

Allotment of residential plots in Delhi for various income group people (XXXVIII—16-3-70), 157—58.

Allotment of scooters and cars to members of Delhi Municipal Corporation. (XLI—19-5-70), 158—59.

Allotment of shops in sector VIII R. K. Puram Market, New Delhi. (XXXVII—16-3-70), 133.

Allotment of Shops to Scheduled Castes and Scheduled Tribes in Delhi. (XL—27-4-70), 192—93.

Allotment of shops to Scheduled Castes and Scheduled Tribes in Tel Bhawan Market, New Delhi. (XL—27-4-70), 164—65.

Allotment of shops to Scheduled Castes on Janpath, New Delhi. (XXXIX—13-4-70), 170—71.

## DELHI—Contd.

- Allottees of DDA flats in Naraina Residential Scheme. (XXXIX—13-4-70), 119.
- Amendments of Delhi Master Plan. (XXXVI—2-3-70), 201.
- Ambulance service in Delhi. (XXXVII—16-3-70), 196-97.
- Amount granted by nationalised banks to transport operators in Delhi. (XLI—11-5-70), 84-85.
- Pricing policy of petroleum products. (XLI—11-5-70).
- Application pending for Telephone Connections under exempted Category in Delhi. (XL—23-4-70), 144-46.
- Applications for mutation of houses in Lajpat Nagar-I, New Delhi. (XLI—11-5-70), 188-89.
- Appointment of a Stenographer as Circle Rationing Officer and later as Asstt. Commissioner, Sales Tax in Delhi. (XXXVIII—3-4-70), 86-87.
- Appointment of general secretary of welfare committee in R. K. Puram, New Delhi. (XXXVIII—3-4-70), 132-33.
- Appointment of Minister of State (Finance) in World Bank. (XXXIX—6-4-70), 181-82.
- Arrears of Income Tax due from Film Distributors of Delhi. (XXXIX—20-4-70), 92.
- Arrears of rent due from Political parties in Delhi. (XXXVI—2-3-70), 164-65.
- Arrest of terrorists in Delhi. (XXXIX—17-4-70), 129-30.
- Arrests made on the occasion of New Year Celebrations in Delhi. (XXXVIII—3-4-70), 202-03.
- Assessment of persons coming to Capital annually for settlement. (XL—4-5-70), 96-97.
- Auction of Liquor Shops in Delhi. (XL—27-4-70), 88-89.
- Avoiding line and ring railway for Delhi. (XXXVIII—24-3-70), 351-52.
- Ban on strike in certain industries in Delhi. (XXXIX—16-4-70), 116.
- Beautification drive by NDMC. (XL—27-4-70), 53-54.
- Beautification of Delhi. (XXXIX—20-4-70), 163-64.
- Beggary Problem in Delhi. (XXXVI—24-2-70), 176-77.

## DELHI—Contd.

- Behaviour of Doctors and Nurses towards patients in Safdarjung Hospital, New Delhi. (XXXIX—13-4-70), 104-05.
- Black Marketing in building material in Delhi. (XXXVII—16-3-70), 215-16.
- Black marketing in Cinema tickets in Delhi. (XXXVIII—3-4-70), 122-23.
- Break Downs of Wazirabad Treatment Plant for Water Supply, Delhi. (XXXIX—20-4-70), 129.
- Buildings hired by STC in Delhi. (XLI—6-5-70), 157.
- Built-up Houses for Low-Income Group in capital. (XL—4-5-70), 164-65.
- C.B.I. enquiry into corrupt practices by Welfare Institutions in Delhi. (XL—21-4-70), 63-64.
- CBI probe into ratable value of Cinemas in Delhi. (XXXVII—9-3-70), 433.
- C. G. H. S. dispensary as a functional dispensary in Malviya Nagar, Delhi. (XXXIX—13-4-70), 122-24.
- C. G. H. S. Dispensary at Hauz Khas Extension, New Delhi. (XL—4-5-70), 234-35.
- C.G.H.S. Dispensary in Naraina Colony, New Delhi. (XL—27-4-70), 109-10.
- Cabaret dances in Delhi and New Delhi Hotels and Restaurants. (XXXIX—17-4-70), 163-64.
- Camping site for tourists visiting Delhi. (XXXVII—9-3-70), 184.
- Cancer Centre in Delhi. (XL—4-5-70), 39-40.
- Cancer Patient in Willingdon Hospital. (XL—4-5-70), 230-31.
- Cases against Foodgrain Dealers in Delhi. (XXXIX—9-4-70), 75-76.
- Cases committed to Sessions in Delhi. (XXXVII—13-3-70), 143-44.
- Cases of Gastric trouble in Delhi. (XL—27-4-70), 63-64.
- Cases of Water Pollution in Delhi. (XXXIX—13-4-70), 45-46.
- Celebration of Maritime Day in Delhi. (XL—1-5-70), 166.
- Central Government Health Scheme Dispensary in Nangal, Kharyan Basti area, Delhi. (XXXVII—9-4-70), 407.
- Central Reserve Police Personnel residing in Sector II of R. K. Puram. (XXXVI—2-3-70), 96-97.

**DELHI—Contd.**

- Checking of Goondaism in Shivaji Marg (Najafgarh Road). (XXXVIII—24-3-70), 174-75.
- Circular Railway for Delhi. (XXXVIII—24-3-70), 309.
- Civic amenities in government and local bodies owning buildings in Delhi. (XLI—11-5-70), 117.
- Civic amenities in J. J. Colonies, Delhi. (XXXIX—20-4-70), 224-25.
- Civic amenities in Thyagraj Nagar, New Delhi. (XXXIX—20-4-70), 231-32.
- Classification of cooperative house building societies in Delhi. (XXXVII—16-3-70), 198.
- Cleanliness near religious places in Pahar Ganj, New Delhi. (XLI—11-5-70), 182-83.
- Closure of electric crematorium in Delhi. (XXXIX—20-4-70), 221-22.
- Closure of Fair Price Shop in Andrews Ganj, New Delhi. (XXVIII—2-4-70), 144.
- Closure of Okhla Water Works, Delhi. (XXXIX—20-4-70), 57-58.
- Closure of stalls of Central Fisheries Corporation at Delhi and Calcutta. (XXVIII—2-4-70), 174.
- Collusion of Police with Gamblers in Delhi. (XL—15-5-70), 125.
- Commissioning of overhead tanks in South Delhi. (XXXIX—13-4-70), 152-53.
- Community life in Defence Colony, New Delhi. (XXXVI—2-3-70), 197.
- Complaint about practice of Untouchability by Director of Dr. Bhagwan Das Memorial Trust, Lajpat Nagar, New Delhi. (XL—28-4-70), 75.
- Complaint against Deputy Director of Inspection. (XL—27-4-70), 117-18.
- Complaints against entertainment tax officers of Delhi Administration. (XXXIX—10-4-70), 188.
- Complaint against New Delhi railway station telegraph office for non-acceptance of telegrams in Hindi. (XLI—5-5-70), 81-82.
- Complaints against auto-rickshaws and taxi drivers in Delhi. (XL—1-5-70), 131-33.
- Complaints against doctors of Willingdon Hospital, New Delhi. (XLI—11-5-70), 51-52.

**DELHI—Contd.**

- Complaints against the Colonizers of the Green fields Colony, New Delhi. (XXXVII—9-3-70), 300.
- Complaints against the South Avenue Enquiry Office, New Delhi. (XXXVI—2-3-70), 145.
- Complaints by Laxmibai Nagar Flats, Residents' Welfare Association, New Delhi. (XXXVII—9-3-70), 260.
- Composition of Delhi Telephone Advisory Committee. (XXXVI—26-2-70), 41-42.
- Conditions of Harijans living in J.J. Colonies and Jhuggi Basties of Delhi. (XXXVII—17-3-70), 170.
- Conference of Chairman of State Social Welfare Advisory Boards held in Delhi. (XXXVII—17-3-70), 103-05.
- Conference on Legal Aid held in New Delhi. (XL—28-4-70), 30-39.
- Confirmation and Seniority of Station Masters and Assistant Station Masters of Delhi Division of Northern Railway. (XXXIX—7-4-70), 130.
- Connecting villages in Delhi to National Highways. (XXXVIII—3-4-70), 98.
- Construction of a 200-odd room buildings in Chanakyapuri, New Delhi by New Delhi Municipal Committee. (XXXVIII—3-4-70), 190-91.
- Construction of a Market in Ashok Nagar West Delhi. (XXXVII—13-3-70), 80-82.
- Construction of a permanent open bridge over river Jamuna at Delhi. (XXXVII—13-3-70), 195-96.
- Construction of community centre at Bagh Kare Khan in Delhi. (XLI—11-5-70), 226.
- Construction of community Halls in Colonies of Delhi/New Delhi. (XL—1-5-70), 70.
- Construction of Houses for Harijans in Rural areas of Delhi. (XXXIX—7-4-70), 173-74.
- Construction of Kalyan Mandap or Junj Ghar in R. K. Puram Colony, New Delhi. (XLI—11-5-70), 200-01.
- Construction of Latrines in Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 110.
- Construction of Multi-storeyed Buildings in Delhi. (XXXIX—6-4-70), 125-26.

**DELHI—Contd.**

- Construction of office building and residential quarters for Employees provident Fund Organisation at Delhi. (XXVIII—2-4-70), 41-42.
- Construction of School on open plot in Sector VIII of R. K. Puram, Delhi. (XL—27-4-70), 12<sup>5</sup>-26.
- Contract given by Delhi water supply and sewerage disposal undertakings to a private firm whose tender was highest. (XLI—20-5-70), 96-97.
- Contract for liquor shops in Delhi and New Delhi. (XXXIX—13-4-70), 173-74.
- Conversion of D. C. into AC in DIZ Areas, New Delhi. (XXXIX—20-4-70), 158-59.
- Cow beaten to death in Malviya Nagar, New Delhi. (XXVIII—2-4-70), 69-70.
- Creation of Ex-Cadre post of a Resident Representative in Delhi office of Hindustan Steel Ltd. (XXXIX—7-4-70), 108-09.
- Crime in Delhi. (XXXIX—17-4-70), 161.
- Crime situation in Delhi. (XXXVIII—24-3-70), 125.
- Criminal cases registered with Police in Delhi. (XL—1-5-70), 100.
- Criminal Tribes living in South Delhi. (XXXVII—17-3-70), 170-71.
- Criteria for Glazing the Vernadaks of 'E' type Pandara Road Flats. (XXXVI—2-3-70), 130-31.
- Criticism regarding revolving tower project of Ashoka Hotel, New Delhi. (XXXVII—9-3-70), 199.
- DDA Flats in Naraina Residential Scheme sold at No-profit and no-loss basis. (XXXIX—13-4-70), 118-19.
- Dayanand Colony, New Delhi. (XXXIX—13-4-70), 60-61.
- Death due to unsuccessful abortion at A.I.I.M.S., New Delhi. (XL—27-4-70), 43-44.
- Death of a Baby due to demolishing of Jhuggies in Malka Ganj, Delhi. (XXXIX—20-4-70), 112-13.
- Death of animals in Delhi Zoo. (XXXVI—26-2-70), 190-92.
- Death of fish in the lakes in Model Town, Delhi. (XL—30-4-70), 113.

**DELHI—C ntd.**

- Decoration of Government Buildings in New Delhi with murals. (XXXVI—2-3-70), 126-27.
- Deductions of Income-tax from Pay-Bills of Teachers in Delhi. (XXXIX—17-4-70), 139-40.
- Delay and discourtesy shown at registration counter of Eastern Court Post Office, New Delhi. (XL—23-4-70), 196.
- Delay in delivery of Dak in Delhi and other places. (XLI—14-5-70), 111-12.
- Delhi Administration Plan to help Unemployed Engineers. (XXXVI—27-2-70), 140-41.
- Delhi as dry Port. (XXXVII—11-3-70), 72-73.
- Delhi's share in various taxes. (XXXVII—9-3-70), 91.
- Delhi Zoo animals suffering from Jaundice. (XLI—14-5-70), 67.
- Demand by students and Teachers against Service of Correspondence Courses school from University of Delhi. (XXXVII—9-3-70), 134.
- Demand for mobile Post-offices in Trans-Jammu colonies of Delhi. (XXXIX—9-4-70), 159-61.
- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—9-3-70), 215.
- Demolition of boundary walls of houses in Old Rajinder Nagar, Delhi. (XXXIX—20-4-70), 226.
- Destruction of Wheat in balze at Nangloi. (XLI—14-5-70), 76-77.
- Development of a Community Centre in Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 109.
- Development of land allotted to the Dera Ismail Khan Co-operative House Building Society Ltd., Delhi. (XXXVII—9-3-70), 295.
- Development of Park in Lajpat Nagar. (XLI—11-5-70), 160.
- Development of public park in Srinivaspuri, New Delhi. (XXXIX—13-4-70), 169.
- Direct dialing system between Delhi and Madras. (XLI—7-5-70), 127-128.
- Directors of theatrical firms in Delhi and Bombay. (XXXVIII—24-3-70), 375-76.

**DELHI—Contd.**

- Disappearance of question papers for Delhi Middle School Examination (March, 1970). (XXXVIII—3-4-70), 68-69.
- Discrimination in glazing of Vernadah of 'E' Type Flats at Pandara Road, New Delhi. (XXXVI—2-3-70), 131-32.
- Display in shops in Delhi of furs of animals whose killing is banned. (XLI—7-5-70), 90.
- Display of hoardings for 'Nirodh' in Delhi. (XXXIX—13-4-70), 56-57.
- Donation by a Delhi liquor contractor for a newspaper to be brought out by Jan Sangh. (XLI—15-5-70), 82-83.
- Double Railway line between Delhi and Rewari Junction. (XXXIX—7-4-70), 134-35.
- Electric Lights on Ring Road, New Delhi. (XXXIX—17-4-70), 74-75.
- Electrification of Panchkuin Road Quarters. (XLI—18-5-70), 125.
- Embezzlement of Silver Bars by Parcel Staff at Delhi Main Station. (XL—28-4-70), 145.
- Encroachment by Jhuggi-Squatters on a Plot earmarked for Maternity Home and Hospital in Rajindernagar, New Delhi. (XXXVI—2-3-70), 95-96.
- Enhancement of pay Scales of Delhi Teachers. (XXXIX—17-4-70), 55-57.
- Enquiry against Officers of Telegraph Offices, Sarojini Nagar, New Delhi for Non-Acceptance of Telegrams in Hindi. (XXVIII—2-4-70), 107-08.
- Enquiry into fire in Jamia Milia, New Delhi. (XXXVIII—3-4-70), 158.
- Enquiry into Pahari Dhiraj Cooperative House Building Society, Delhi. (XL—30-4-70), 76-77.
- Eradication of Corruption and bribery in Employment Exchange in Delhi. (XL—23-4-70), 128-29.
- Escape of animals from Delhi Zoo. (XXVI—26-2-70), 187-88.
- Excess rate for petrol charged by Easo service stations in Delhi. (XXXIX—6-4-70), 178-79.
- Execution of lease deeds in respect of Chatta Lal Mian Scheme, Dev Nagar, Karol Bag, New Delhi. (XLI—11-5-70), 223-24.
- Expenditure as Historical places in Delhi. (XL—1-5-70), 160-62.

**DELHI—Contd.**

- Expenditure on excavations at Purana Qila, New Delhi. (XXXVIII—24-3-70), 70, 213.
- Expenditure on squatters in Front of Jaisalmer House in 1968-69. (XL—30-4-116-17).
- Explosion in cartridge factory in Bhogal, Delhi. (XXXVIII—3-4-70), 108-09.
- Factories in Sohan Ganj and Subzi-mandi areas of Delhi. (XXXIX—13-4-70), 204.
- Fatal accidents in Delhi. (XXXVII—13-3-70), 68-69.
- Fate of Unauthorised Colonies in Delhi. (XXXVII—9-3-70), 395.
- Faulty telephone Bill submitted by Delhi Telephones District. (XXXVII—12-3-70), 13-21.
- Fear of Shortage of Drinking Water in Capital in Summer 1970. (XXXIX—20-4-70), 155.
- Financial assistance to Delhi Administration. (XXXVI—3-3-70), 60-61.
- Fire in Army Headquarters in South Block, New Delhi. (XXXVII—16-3-70), 86-87.
- Firing in Ordnance Factory, Shakurbasti (Delhi). (XL—29-4-70), 102-103.
- Foodgrains Shops run on Cooperative Basis in Calcutta and Delhi. (XL—30-4-70), 151.
- Foreign Exchange Racket in Delhi. (XXXIX—13-4-70), 73.
- Formation of Employees Union by Canteen Stores Department Employees at Delhi & New Delhi. (XXXVII—11-3-70), 58-59.
- Formation of Muslim Zones in Delhi. (XL—27-4-70), 156.
- Funds for projects to enable closure of Okhla Water Head-Works, Delhi. (XL—4-5-70), 86-87.
- Generator Unit 206 Indraprastha Power House, New Delhi. (XXXVII—4-3-70), 135-36.
- Golcha Properties (P) Limited, Delhi. (XXXIX—7-4-70), 89-90.
- Government colonies in Delhi lagging behind adjoining DMC areas in respect of development. (XL—4-5-70), 101-102.
- Grant of advance to Delhi Development Authority for construction of Houses for displaced persons in Kalkaji Colony, New Delhi. (XLI—7-5-70), 154.

**DELHI—Contd.**

- Grant of Honorarium and T.A. to certain employees of Divisional Accounts Office (Northern Railway), New Delhi. (XXXIX—14-4-70), 156.
- Grant of import licences for spare parts of Renault Tractors to a Vanaspati dealer of Delhi. (XL—29-4-70), 81-83.
- Grant of lease to eligible squatters in Delhi. (XLI—11-5-70), 108.
- Grant of scholarships to scheduled caste and scheduled tribe students staying in VI to XI classes in Delhi. (XXXVIII—3-4-70), 91-92.
- Grants to improve supply of Water and drainage in rural areas of Delhi. (XXXVII—9-3-70), 280.
- Grih Kalyan Kendra, New Delhi. (XXXVIII—3-4-70), 64-66.
- Group reallocation of housing for Residents of Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 108-09.
- Growth of extremist forces in Delhi. (XXXIX—17-4-70), 150.
- Gujranwala House building cooperative society, Delhi. (XLI—11-5-70), 77-78.
- Guru Tegh Bahadur Memorial in Delhi. (XXXVIII—9-3-70), 181.
- Hippies in Delhi. (XXXVI—27-2-70), 116-17.
- Home Guards organisations in Delhi. (XLI—15-5-70), 156-57.
- Houses in dilapidated condition in Jama Masjid area, Delhi. (XXXVII—16-3-70), 92.
- Houses not fully paid for by allottees in Malaviya Nagar, New Delhi. (XXXIX—16-4-70), 77.
- IOC petrol pumps near Ashoka Hotel and Safdarjang Aerodrome. (XLI—11-5-70), 170-71.
- Immolation by Sangat Singh at Rajouri Garden, New Delhi. (XXXVII—13-3-70), 107-08.
- Import Licence to Cine Sales Corporation, Delhi. (XL—22-4-70), 151.
- Imports and sale of goods by Cine Sales Corporation, Delhi. (XL—22-4-70), 143.
- Imports and sale of Russian Film Projectors by Cine Sales Corporation, Delhi. (XL—22-4-70), 142.

**DELHI—Contd.**

- Improvement in workers' service conditions after amalgamation of public sector hotels in Delhi. (XXXVII—9-3-70), 194.
- Inadequate police patrolling and traffic arrangements in Defence Colony, New Delhi. (XLI—15-4-70), 149-51.
- Income and commission earned by official Liquidator appointed for M/s Golcha Properties (Pvt.) Limited, Delhi. (XXXIX—7-4-70), 38-40.
- Income tax due from the Employees and Directors of Impact Publications Ltd., New Delhi. (XXXIX—20-4-70), 196-97.
- Increase in Crime cases in Delhi. (XXXVI—27-2-70), 70-72.
- Increase in Fourth Plan outlay for Delhi (XL—22-4-70), 82.
- Increase in menace caused by flies and mosquitoes in the Capital. (XXXIX—20-4-70), 175-76.
- Increase in Milk supply to Delhi. (XXXVII—5-3-70), 182-86.
- Increase in Population of Delhi. (XL—27-4-70), 120.
- Increase of Mosquitoes and flies in South Avenue flats, New Delhi. (XL—4-5-70), 205.
- Indra Market, Delhi. (XLI—15-5-70), 183-84.
- Indraprastha Power Station, New Delhi (XXXVII—11-3-70), 50-51.
- Industrial Estate near Kalkaji Colony, New Delhi. (XLI—14-5-70), 155-56.
- Industrial units in Okhla and Najafgarh Road area of Delhi. (XLI—19-5-70), 117-18.
- Inhuman treatment of inmates of Kasturba Home, Lajpat Nagar, New Delhi. (XLI—12-5-70), 92-93.
- Injuries due to Electric shock to A.I.R. Mechanic at Delhi. (XXXVII—5-3-70), 136-37.
- Inquiry into Suspension of supply of Wheat to Ration Shops in South Delhi. (XXXVI—26-2-70), 115-16.
- Inquiry into the death of Labourers engaged in Sewer work in Delhi. (XXXVI—26-2-70), 211-12.
- Insanitary conditions near Sarojini Nagar, New Delhi. (XXXIX—6-4-70), 173-74.
- Insanitary conditions prevailing in J. J. Colonies, Delhi. (XL—4-5-70), 102-03.

## DELHI—Contd.

- Insufficient water supply in Kotla Mubarkpur, New Delhi. (XXXIX—6-4-70), 107-08.
- International Conference on prohibition held in New Delhi. (XXXVI—3-3-70), 69.
- Introduction of new system of examination in Delhi Schools. (XXXVIII—3-4-70), 196-97.
- Issue of ration cards to labourers in Delhi. (XXXVIII—26-3-70), 156-57.
- Jhuggi-Jhonpri Removal Scheme for Delhi. (XXXIX—13-4-70), 169-70.
- Jhuggies construction on Railway land in West Delhi area. (XXXVIII—24-3-70), 350-51.
- Kallash booster pumping station scheme, Delhi. (XLI—11-5-70), 140-41.
- Kalavati Saran Children's Hospital New Delhi. (XL—4-5-70), 71-72.
- Kidnapping of Children by a Monk in Delhi. (XL—1-5-70), 116-17.
- Kidnapping of College girls in Delhi. (XXXIX—17-4-70), 187-88.
- Land allotted to Cooperative Societies for houses and other purposes in Delhi/ New Delhi. (XXXVII—16-3-70), 119.
- Land allotted to various Co-operative House Building Societies in Delhi. (XXXIX—20-4-70), 108-09.
- Late arrival of 1-Up Kalka Mail (ex-Howrah) at Delhi. (XLI—5-5-70), 144-45.
- Lathi Charge on Textile Workers in Delhi. (XXXVIII—24-3-70), 36.
- Levy of sales tax on examination papers in Delhi. (XXXVI—27-2-70), 49-50.
- Liquor shop at Pusa Road, New Delhi. (XLI—11-5-70), 100.
- Living condition in the 'Kastras' of Delhi. (XXXIX—6-4-70), 92.
- Living conditions of Harijans in Delhi. (XLI—12-5-70), 9-19.
- Loan advanced to people of Delhi from nationalised banks (XLI—11-5-70), 156-57.
- Long wait for Medicines in emergency cases in Delhi under C.G.R.S. (XXXVI—2-3-70), 25-26.
- Long wait for Test Reports in Hospitals of Delhi. (XXXIX—6-4-70), 145-46.
- Maintenance of lawns of South Avenue MPs Area. (XL—4-5-70), 206.

## DELHI—Contd.

- Maintenance of mess-building and their quarters in New Delhi. (XXXVII—9-3-70), 262.
- Malpractices of ration shops in Delhi. (XXVIII—2-4-70), 120-21.
- Managing Committee, Super Bazar, New Delhi. (XXXVII—5-3-70), 135-36.
- Manufacture of substandard Edibles in Delhi. (XXXIX—6-4-70), 211.
- Market rent charged from occupants of North and South Avenue flats, New Delhi. (XL—27-4-70), 167.
- Marketing facilities for Vegetables in Delhi. (XXXVI—26-2-70), 164-65.
- Measure to remove filth from the vacant plots near Brigadier Hoshiar Singh Road, Sarojini Nagar, New Delhi. (XXXVII—9-3-70), 350.
- Medical Colleges in Delhi. (XL—4-5-70), 55-56.
- Memorandum demanding dismissal of a Delhi Executive Councillor. (XXXIX—17-4-70), 79-80.
- Memorandum from JTC/JAV/CT Teachers of Delhi. (XI—1-5-70), 153-54.
- Metropolitan Railway for Delhi. (XXXVII—10-3-70), 45.
- Misappropriation of N.C.D.C. Property. (XXXVI—2-3-70), 101.
- Missing Currency Notes from an Envelope in Delhi. (XXXVI—26-2-70), 90.
- Multi-storeyed quarters lying vacant in Delhi. (XXXIX—13-4-70), 189-90.
- Mutation of houses in refugee colonies in Delhi. (XXXIX—13-4-70), 98.
- Naming of Birla Bhavan as "Gandhi Balidan Sthal". (XL—4-5-70), 157-58.
- Nari Niketan, Delhi. (XLI—5-5-70), 72-73.
- National film archive in Delhi. (XXXIX—16-4-70), 68.
- Need for Creation of a unified traffic and transportation metropolitan authority. (XLI—8-5-70), 77.
- Need for dispensaries in J. J. Colonies in Delhi. (XL—21-4-70), 7-9.
- Need for traffic signals and pedestrian crossings in Fourth Avenue, Lodi Colony, New Delhi. (XXXVIII—3-4-70), 117-18.

**DELHI—Contd.**

- Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 21-22.
- New Ashoka Housing Co-operative Society, Delhi. (XXXIX—20-4-70), 67-68.
- New Companies in publishing field in Delhi. (XXXIX—14-4-70), 162; (XLI—5-5-70), 54-55.
- New Industries in Delhi. (XXXVI—3-3-70), 65.
- New Railway Stations in Union Territory of Delhi. (XXXVI—24-2-70), 109-10.
- News squatters on public land in Delhi. (XL—27-4-70), 126-27.
- Non-aligned summit in Delhi. (XXXIX—8-4-70), 113.
- Non-availability of good quality wheat at ration shops in Delhi. (XXXVII—12-3-70), 110.
- Non-Payment of Income Tax by private Educational Institutions in New Delhi. (XXXII—20-4-70), 126-27.
- Non-payments in respect of houses in Malviya Nagar, New Delhi. (XXXVII—12-3-70), 110-11.
- Non-supply of Basmati Rice at ration shops in North Avenue, South Avenue and Rashtrapati Bhavan, New Delhi. (XL—30-4-70), 151.
- Number of assessments of excise duty in Delhi. (XXXIX—20-4-70), 81.
- Number of television sets in New Delhi. (XL—30-4-70), 134-35.
- Occupation of Shrine of Khawaja Baqi Billah R. A. at Qutab Road, Delhi by Refugees. (XXVIII—2-4-70), 158.
- Oil Refinery Near Delhi. (XXXVI—23-2-70), 224.
- Okhla Pumping Station (Delhi). (XXXIX—13-4-70), 44-45.
- Old Age Pension Scheme in Delhi. (XL—21-5-70), 4-7.
- Opening of Branch Offices by non-Nationalised Banks in Delhi. (XXXVI—23-2-70), 144.
- Opening of dispensaries in Gandhi Nagar/ Krishan Nagar, Delhi. (XL—4-5-70), 107.
- Opening of Manipur Handloom emporium at New Delhi. (XXXVI—25-2-70), 59.
- Opening of shops in Indira Market, Delhi after normal working hours. (XLI—14-5-70), 112-13.

**DELHI—Contd.**

- Opinion of a Medical Expert to process drinking water supply in Delhi. (XL—27-4-70), 28-30.
- Outbreak of Malaria in Delhi. (XL—27-4-70), 152.
- Out-of-turn promotion of RMS officials of Delhi Air Mail and sorting Division, Delhi. (XL—30-4-70), 55-56.
- Outstanding amount of Income-Tax against Cinema owners, Delhi. (XXXIX—6-4-70), 1-4.
- Overall development of Delhi by D.D.A. (XXXIX—13-4-70), 168-69.
- Over-bridges in Delhi. (XXXVI—3-3-70), 149.
- Over-bridge on Jail Road Railway Crossing near Delhi cantt. (XXXVII—17-3-70), 160-61.
- Over-bridge or under-bridge for connecting Vinay Marg with M. Avenue, New Delhi. (XL—27-4-70), 78-79.
- Over-bridges in Delhi. (XXXVI—3-3-70), 149.
- Overcrowding in Hospitals in Delhi. (XL—27-4-70), 127-29.
- Ownership rights of the plots to settlers of Jhugi Jhonpri Colonies. (XXXVI—23-2-70), 211.
- Paharidhiraj Cooperative Housing Society, Delhi. (XXXIX—20-4-70), 193.
- Parking of trucks, cars, etc. in Indira Market, Delhi. (XLI—15-5-70), 185-86.
- Patel Road Railway Crossing in New Delhi. (XXXVII—10-3-70), 49.
- Payment of Black Money by Delhi Photographers to procure photographic paper. (XLI—5-5-70), 61-62.
- Payment of entertainment tax by cinemas in Delhi. (XXXIX—9-4-70), 167-68.
- Payment of income tax by the film distributors of Punjab and Delhi. (XXXIX—6-4-70), 216-17.
- Percentage of average occupancy in Government hotels in Delhi. (XLI—15-5-70), 55-56.
- Permission for constructions in old Rajendra Nagar, New Delhi. (XXXIX—20-4-70), 222-23.
- Plans of Water, electricity and transport undertakings in Delhi to provide better amenities. (XLI—15-5-70), 186.



## ELHI—Contd.

- ant for manufacture of Bricks from Ash Emitted by power Plant in Delhi. (XXXIX—13-4-70), 102-03.
- Pollution of Water in Delhi by discharge of Industrial Effluent. (XXXIX—13-4-70), 153-54.
- Power need of Delhi by 1975. (XXXVII—4-3-70), 132.
- Power shortage in Delhi. (XXXVII—25-2-70), 39-40.
- Preet Nagar house building society, Delhi. (XLII—11-5-70), 219-20.
- Pregnant sheep for slaughtering in Delhi. (XXXVI—23-2-70), 159-60.
- Prices of land for Houses in Delhi. (XL—27-4-70), 199.
- Production of wheat and vegetables in Delhi. (XXXVIII—26-3-70), 196-97.
- Prohibition of polygamy in Delhi. (XLI—5-5-70), 74-75.
- Promotion in education department of Delhi Administration, Delhi, in the Reserved Quota for scheduled castes and scheduled tribes. (XXXVII—9-3-70), 192.
- Promotion of Officers of Delhi police while on Deputation. (XXXVII—13-3-70), 206-08.
- Promotion to nurses in Delhi hospitals. (XLI—11-5-70), 199-200.
- Property acquired by present and former Central Ministers in Delhi and in Suburban areas. (XXXVII—11-3-70), 152-53.
- Proposal to connect State Capitals with Delhi by Bus Service. (XXXVIII—24-3-70), 204.
- Proposals for setting up separate colonies for beggars outside Delhi and other cities. (XLI—19-5-70), 116.
- Provision of Additional Halting Stations and Amenities at Railway Stations in Delhi Territory. (XXXIX—7-4-70), 49-51.
- Provision of amenities in the Colony at Pandara Road, New Delhi. (XL—27-4-70), 110-12.
- Provision of civic amenities in Kalkaji Extension, Delhi. (XXXIX—16-4-70), 114.
- Provision of Light Points in Servant quarters Block in North and South Avenue, New Delhi. (XXXVI—2-3-70), 58.

## DELHI—Contd.

- Provision of Public conveniences at red fort, Qutab Minar and the Zoo at Delhi. (XXXVIII—3-4-70), 124-25.
- Pulses purchased for army use from Delhi. (XLI—7-5-70), 138-39.
- Purchase of an old building at Rohtak Road, Delhi by Tourist Department. (XL—1-5-70), 139-40.
- Raid on an illicit liquor manufacturing ware-house in Delhi. (XL—27-4-70), 89-90.
- Recognition of Shiksha Shastri Degree by Delhi Administration. (XXXVII—13-3-70), 64.
- Recognition to private schools in Delhi and New Delhi. (XLI—15-5-70), 68-69.
- Recruitment of Scheduled Caste/Tribe Candidates as female telephone Operators in Delhi. (XXVIII—2-4-79), 162-63.
- Regularisation of unauthorised colonies in Shahdara (Delhi) (XLI—11-5-70), 216.
- Re-modelling of Sadar Bazar area in Delhi. (XLI—15-5-70), 139.
- Removal of illegal squatters in Shahdara (Delhi) (XLI—11-5-70), 217.
- Removal of Indian and Belgian flags from Windsor Place, New Delhi. (XLI—20-5-70), 67-68.
- Removal of slum colonies around Safdarjung Enclave, New Delhi. (XL—4-5-70), 151-152.
- Removal of truck Adda from the grave yard near Malka Ganj, Delhi. (XLI—19-5-70), 149-50.
- Reorientation of West Asia Policy and Withdrawal of recognition of Arab League Mission in Delhi. (XL—22-4-70), 43.
- Report of C.B.I. regarding Delhi small scale industry. (XLI—20-5-70), 130-31.
- Report of Delhi University on college student's requirements of D.T.U. Transport Service in Delhi. (XXXVII—9-3-70), 136.
- Report of Technical Committee on Hindustan Housing Factory. (XXXVII—9-3-70), 330.
- Report of the Committee appointed to examine the setting up of Dry Port of Delhi. (XXXIX—8-4-70), 76.

**DELHI—Contd.**

- Representation from Employees of Shakurbasti Shed, Delhi Division for appointment of Tughlakabad Shed (Northern Railway). (XXXIX—7-4-70), 75-76.
- Representation from the residents of Panchkuan Road regarding regularisation of structures in New Delhi. (XXXVII—16-3-70), 139-40.
- Representation from Welfare Association of Andrews ganj, New Delhi. (XXXIX—20-4-70), 190.
- Request for mobile post office for certain localities in New Delhi. (XLI—14-5-70), 69-70.
- Reserve Bank of India Middle School, Sarojini Nagar, New Delhi. (XXXVII—9-3-70), 98.
- Responsibility in respect of utilisation of vacant lands in Delhi. (XL—4-5-70), 14-19.
- Review of cases of Suspended Policemen of Delhi. (XXXIX—17-4-70), 63.
- Revision of Delhi Master Plan. (XXXIX—13-4-70), 135-36.
- Revision of pay scales of the staff of Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 413.
- Revocation of licence of an eating house in Connaught Place, New Delhi. (XL—1-5-70), 55.
- Ring Railway for Delhi. (XXXVI—24-2-70), 81-82.
- Road accidents in Delhi and on national highways in the country. (XLI—15-5-70) 92.
- Road side slums and shack dwellers in Delhi/New Delhi. (XXXVII—16-3-70), 146-47.
- Rules and regulations and code of conduct for staff working in Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 411.
- Samaj Sadan for Thyagaraj Nagar, New Delhi. (XXXVIII—3-4-70), 200.
- Sanction for glazing of verandahs in 'E' Type Flats at Pandara Road, New Delhi. (XXXVI—2-3-70), 129-30.
- Scarcity of vanaspathi ghee in Delhi. (XXVIII—2-4-70), 29-30.
- S. C. and S. T. Candidates registered with Employment Exchanges in Delhi/New Delhi. (XL—23-4-70), 183-85.
- Scheduled Caste and Scheduled Tribe Policemen suspended in 1967 Police Agitation in Delhi. (XXXVIII—24-3-70). 232-33.

**DELHI—Contd.**

- Scheme for development of land in Delhi. (XXXVII—16-3-70), 37-38.
- Schemes sanctioned by Rural Electrification Corporation for Agricultural Purposes. (XL—22-4-70), 142.
- Schools for mentally retarded Children in Delhi. (XXXVIII—24-3-70), 377-80.
- Screening of Children's Films in Delhi. (XLI—14-5-70), 177-78.
- Seizure of illicit liquor in Shahdara, Delhi. (XLI—11-5-70), 82-83.
- Seizure of Smuggled goods at Palam Airport, Delhi. (XXXVII—9-3-70), 428.
- Seizure of stolen idols in Delhi. (XXXVIII—24-3-70), 90—91.
- Setting up a cardiac clinic and rehabilitation centre in New Delhi. (XXXVII—16-3-70), 160-161.
- Setting up of a cell to study problems re : replacement of Bungalows by skyscrapers in Delhi. (XXXIX—20-4-70), 169-70.
- Setting up of model gymnasiums in Delhi. (XL—1-5-70), 68-70.
- Setting up of Peace University in Delhi. (XXXVI—27-2-70), 139-40.
- Setting up of statutory board for development of Delhi region. (XLI—11-5-70), 24-25.
- Shifting of a Delhi village from its existing place near Palam Airport. (XL—1-5-70), 117.
- Shifting of Cremation Ground in Naraina, Delhi. (XXXIX—20-4-70), 123.
- Shifting of South Avenue Enquiry Office to Parliament House. (XXXIX—13-4-70), 124-25.
- Shifting of Swami Shradhanand College, Narcla (Delhi). (XL—1-5-70), 145-46.
- Shop rents in Mohan Singh Place Market, New Delhi. (XXXIX—9-4-70), 143.
- Shortage of Compounders in C. G. H. S. Dispensaries, Delhi. (XL—4-5-70), 43.
- Smuggling of liquor from Haryana into Delhi. (XXXVII—9-3-70), 174.
- Social welfare activities in JJ Colonies in Delhi. (XLI—5-5-70), 116.
- Speakers' corner in New Delhi for ventilating public grievances. (XLI—15-5-70), 40.

**DELHI—Contd.**

- Special facilities to the Alloitees of Pandara Road 'E' type Flats. (XXXVI—2-3-70), 128-29.
- Statement of Chief Executive Councillor of Delhi regarding delay in release of loan amount approved for Delhi for 1969-70. (XXXIX—8-4-70), 51.
- Statement by Delhi Development Commissioner on recent hailstorm in Delhi. (XXXIX—16-4-70), 54.
- Street lighting in Pandara Road, D—II Flats. (XI—27-4-70), 121.
- Strike by workers of Holy Family Hospital, New Delhi. (XLI—11-5-70), 60-61.
- Study of traffic problems of Delhi by School of Planning and Architecture. (XLI—15-5-70), 133-34.
- Supply of Cycle Tyres and Tubes on Ration Cards in Delhi. (XXXIX—7-4-70), 163-64.
- Supply of Deshi Wheat to Ration shops in Delhi. (XXXVIII—26-3-70), 233.
- Supply of ration to Dr. Bhagwan Dasa Samarak Shradhanjali Samaroh Samiti, New Delhi. (XXVIII—2-4-70), 145-46.
- Supply of Water to the Rural Areas of Delhi. (XXXVI—23-2-70), 47-48.
- Survey by the T. B. Association in Delhi. (XXXVII—9-3-70), 374.
- Survey of quarries in South Delhi. (XLI—18-3-70), 179.
- Survey of railway land in Delhi and construction of quarters for railway staff. (XLI—5-5-70), 117-19.
- Suspension of N. D. M. S. Budget. (XL—4-5-70), 175-76.
- Swami Shradhanand College, Delhi. (XL—1-5-70), 146.
- TV in South Avenue, New Delhi. (XXXIX—16-4-70), 110.
- Talks by Press Correspondents over A.I.R., Delhi. (XXVIII—2-4-70), 96.
- The Dera Ismail Khan Cooperative House Building Society Ltd., Delhi. (XXXIX—20-4-70), 178.
- The Ministry of Works and Housing Cooperative House Building Society, Delhi. (XXXVII—9-3-70), 318.
- Total prohibition in Delhi. (XLI—19-5-70), 81.
- Transfers of Chowkidars in Directorate of Education, Delhi. (XLI—8-5-70), 153.

**DELHI—Contd.**

- Transfer of Doctors from Delhi to Andaman and Nicobar Islands. (XXXVII—9-3-70), 384.
- Transport facilities and ring railway for Delhi. (XLI—4-4-70), 116-17.
- Truck accident on Mehrauli-Khanpur road in Delhi. (XXXIX—17-4-70), 71-73.
- Typed appeals for Delhi High Court. (XI—1-5-70), 72-73.
- Unauthorised Colonies in Delhi. (XXXIX—13-4-70), 36-37.
- Unauthorised occupants of class IV quarters in Srinivaspuri (New Delhi). (XLI—11-5-70), 209-10.
- Unauthorised occupants of Govt. quarters in Andrews Ganj, New Delhi. (XXXVI—23-2-70), 84-85.
- Unauthorised occupation of quarter in 'H' Block of Laxmibainagar, New Delhi. (XXXVII—16-3-70), 179-80.
- Under-graduate Course in Delhi Colleges. (XI—1-5-70), 163.
- Underground Railway in Delhi. (XXXVI—24-2-70), 109.
- Unemployed registered with Employment Exchange, Delhi. (XL—30-4-70), 129-30.
- Unhygienic condition of I. N. A. Airport residential Colony, New Delhi. (XXXIX—17-4-70), 155.
- Union Health Ministers' Note to Municipal Commissioner, Delhi. (XXXVI—2-3-70), 148-49.
- Unregistered private educational institutions in New Delhi. (XXXIX—17-4-70), 69-70.
- Use of Houses for commercial purposes on Ring Road, S. E. Area, New Delhi. (XXXIX—13-4-70), 49-50.
- Use of public places as open lavatory in Delhi and New Delhi. (XL—4-5-70), 167-68.
- Utilisation of Land between Block 11 and 12 of Gita Colony, Jheel Khuranja, Delhi. (XXXVIII—26-3-70), 211.
- Victimisation of low paid employees of colleges in Delhi. (XL—1-5-70), 110.
- Vigilance cases in Collectorate of Customs and Central Excise, Delhi (XL—27-4-70), 68-69.
- Villager killed due to Army Range Firing in Delhi on 7-3-70. (XXXIX—8-4-70), 77.

**DELHI—Contd.**

- Violation of diplomatic privileges by U. S. Embassy in Delhi. (XLI—6-5-70), 95-96.
- Vishwa Dharma Sammelan held in Delhi. (XXXVI—27-2-70), 168.
- Visit by Deputy Chairman of World Bank to Delhi. (XXXIX—20-4-70), 146-47.
- Visit to impact publications, New Delhi by inspector of shops and establishments, Delhi Administration. (XXXIX—16-4-70), 56.
- Water Plant lying Idle in Delhi. (XXXIX—6-4-1970), 123-124.
- Water supply in Delhi. (XLI—11-5-70), 98-99.
- Water Supply in R. K. Puram, New Delhi. (XXXIX—20-4-70), 123-24.
- Widening of Babarpur Road, Rohtas Nagar, Shahadara, Delhi. (XL—4-5-70), 226.
- Widening of Desh Bandhu Gupta Road in Karol Bagh, Delhi. (XXXIX—20-4-70), 181.
- Withdrawal of cases against Delhi Policemen. (XXXVIII—24-3-70), 230-31.
- Workers employed in Delhi Cinemas. (XXVIII—2-4-70), 55-56.
- Working hours of cottage industries emporium at Janpath, New Delhi. (XLI—20-5-70), 159-60.
- Working of C.P.W.D. Enquiry offices in Government residential colonies in Delhi. (XL—4-5-70), 211-13.

**Debates**

- \*Allotment of plots by the Gujranwala House Building Cooperative Society Limited, Delhi to its Members. (XLI—11-5-70), 70-71.
- Condition of M.Ps injured in the police lathi charge in Delhi on 6th April, 1970. (Stt) (XXXIX—16-4-70), 238-39.
- Delhi Police (H. A. H. Dis). (XXXVI—25-2-70), 330-50.
- Hippies in Delhi. (H.A.H. Dis). (XXXIX—8-4-70), 306-16.
- Persons reported missing from among demonstrators of 6th April, 1970. (Stt). (XXXIX—10-4-70), 280.
- Re. Notice of strike by DESU workers (XXXVII—10-3-70), 239-40.

**DELHI—Contd.**

- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation (C. A.). (XXXIX—10-4-70), 211-24.
- Reported pollution of water in Delhi and resultant threat of Jaundice epidemic. (C.A.). (XXXVII—11-3-70), 194-207.
- Setting up of Model Gymnasiums in Delhi. (XL—1-5-70), 68-70.

**DELHI ADMINISTRATION :**

- Allotment of houses to teachers of Delhi Administration. (XLI—11-5-70), 147.
- Allotment of land in village Barwala by Delhi Administration. (XL—30-4-70), 102.
- Allotment of plot to Shri Nathu Singh in village Barwala by Delhi Administration. (XLI—7-5-70), 69-70.
- Auction of plots in village Barwala by Delhi Administration. (XL—30-4-70), 101-02.
- Confirmation of Scheduled Caste and Scheduled Tribe employees in Delhi Administration. (XXXVIII—3-4-70), 161-62.
- Employees of different categories of Delhi Administration. (XXXVIII—3-4-70), 162.
- Grant to Madhya Pradesh and Delhi Administration due to Damage to Crops as a result of Hailstorm in March, 1970. (XXXIX—9-4-70), 107-09.
- Grievances of employees of Administration. (XXXIX—17-4-70), 95.
- Implementation of recommendations of Kohari Commission in respect of Librarians under Delhi Administration. (XL—1-5-70), 64.
- Increase in representation of scheduled castes and scheduled tribes in Delhi Administration. (XL—1-5-70), 14-21.
- Number of divisions/workcharged staff under Flood Control Wing of Delhi Administration. (XL—29-4-70), 150.
- Policy of Delhi Administration in running temporary cinema houses. (XLI—7-5-70), 159-60.
- Recognition to Shiksha Shastri Degree by Delhi Administration. (XL—1-5-70), 56-57.
- Republic Day Tableau of Delhi Administration for 1970 Parade. (XXXVII—11-3-70), 162.

**DELHI ADMINISTRATION—Contd.**

Reservation of quota for S. C. & S. T., for posts of Vice Principal in Education Department of Delhi Administration. (XXXIX—17-4-70), 136.

Taking over of Deshbandhu College, Kalkaji, New Delhi by Delhi Administration. (XL—1-5-70), 38.

Transfer of middle schools to Delhi Administration. (XXXVIII—3-4-70), 187-88.

Workcharged staff in Flood Control Wing of Delhi Administration. (XL—29-4-70), 150-51.

**DELHI CONSUMER COOPERATIVE WHOLESALE STORE :**

Loss sustained by Delhi Consumer Co-operative Wholesale Store. (XL—30-4-70), 5-8.

**DELHI COOPERATIVE TEA HOUSE LTD :**

Alleged irregularities in Delhi Cooperative Tea House Limited. (XLI—7-5-70), 21-26.

**DELHI DEVELOPMENT AUTHORITY :**

Ad hoc increments to Engineers of Delhi Development Authority. (XXXVI—23-2-70), 163-64, (XL—27-4-70), 165-67.

Allotment of developed land to low and middle income groups by Delhi Development Authority. (XXXVII—16-3-70), 220-22.

Allotment of land by D. D. A. to its Employees. (XXXIX—20-4-70), 227-28.

Allotment of platforms constructed by D. D. A. for shops. (XL—27-4-70), 163-64.

Allotment of Plots of land to M. Ps and Councillors by D. D. A. (XXXIX—20-4-70), 226-27.

Allottees of D. D. A. flats in Naraina Residential Scheme. (XXXIX—13-4-70), 119.

Built-up area of the unapproved colonies under D. D. A. (XLI—18-5-70), 23-26.

Construction of tenements on 40 square yards plots for low income groups by D. D. A. (XL—4-5-70), 101.

D. D. A. Experts' visit to Calcutta. (XXXVII—9-3-70), 415.

**DELHI DEVELOPMENT AUTHORITY—Contd.**

D. D. A. Flats in Naraina Residential Scheme sold at No-profit and No-loss basis. (XXXIX—13-4-70), 118-19.

D. D. A. Lottery Scheme. (XXXVII—16-3-70), 76-77.

Demand for single storeyed house for low income group persons. (XXXVII—16-3-70), 125.

Demolishing of Trans-Yamuna Colonics by D. D. A. (XXXIX—20-4-70), 173-74.

Development of pavement vegetable Market in Jheel Kurenja by D. D. A. (XXXIX—6-4-70), 188.

Draft Scheme of D. D. A. for Kotla Mubarakpur area. (XLI—18-5-70), 123.

Extention of time-limit for House Building by D. D. A. (XXXVI—2-3-70), 77-78.

Four rooms flats for M. Ps by D. D. A. (XLI—11-5-70), 165.

Grant of advance to Delhi Development Authority for construction of Houses for displaced persons in Kalkaji Colony, New Delhi. (XLI—7-5-70), 154.

Houses constructed by D. D. A. (XL—4-5-70), 165-66.

Increase in Prices of Houses Built for Low Income Group by D. D. A. (XL—4-5-70), 57.

Land acquired by the Delhi Development Authority at Pankha Road. (XXXVII—16-3-70), 124-25.

Overall development of Delhi by D. D. A. (XXXIX—13-4-70), 168-69.

Plots developed by Delhi Development Authority. (XLI—18-5-70), 158.

Profit from sale of lottery tickets earned by D. D. A. (XLI—12-5-70), 106-07.

Recruitment by Delhi Development Authority. (XXXVI—23-2-70), 64-65.

Reduction of the cost of D. D. A. Flats. (XXXIX—20-4-70), 172.

Registration for Allotment of Flats by D. D. A. (XXXIX—20-4-70), 228-29.

Representation from the low income group Government employees to participate in the draw of allotment of single storeyed house by D. D. A. (XXXVII—16-3-70), 123-24.

**DELHI DEVELOPMENT AUTHORITY—**  
*Contd.*

- Reservation of Vacancies for S. C. and S. T. in D. D. A. (XL—27-4-70), 209-10.
- Rise in price of plots developed by D.D.A. (XLI—11-5-70), 160-61.
- Sale of Land and Quarters by Auction by D. D. A. (XXXIX—10-4-70), 188-89.
- Statutory body to manage Delhi Transport Undertaking affairs. (XXXVII—9-3-70), 235.
- Suggestion of D. D. A. to float Bonds for raising loans. (XL—4-5-70), 159-60.

**DELHI ELECTRICITY SUPPLY UNDERTAKING :**

- Capacity of D.E.S.U. (XLI—20-5-70), 114-15.
- D.E.S.U. Transformers stolen from rural areas, Delhi. (XXXVIII—25-3-70), 72.
- Demand of Delhi Electric Supply Undertaking Engineers Association. (XLI—20-5-70), 164.
- Demands of employees of Delhi Electric Supply Undertaking. (XXXVIII—25-3-70), 121—23.
- Irregular supply of Electricity in Zone No. 13 of Delhi Electric Supply Undertaking. (XL—29-4-70), 62-63.
- Mal-practices in purchase order of coal by D. E. S. U. (XLI—20-5-70), 108-09.
- Theft of transformer of D.E.S.U. (XXXVII—11-3-70), 45-46.

**DELHI MILK SCHEME :**

- Application pending with D.M.S. for issue of Milk. (XXXVII—5-3-70), 161-62.
- Capacity of toned Milk Section of Delhi Milk Scheme. (XXXVII—5-3-70), 67.
- Complaint against non-supply of milk for Gautam Nagar D. M. S. booth in the evening. (XXXVIII—26-3-70), 180.
- Conversion of D. M. S. into a Corporation. (XXXVI—26-2-70), 86-87.
- Demand of Staff of D. M. S. and Their effect on working. (XLI—14-5-70), 213—14.
- Demands of Delhi Milk Scheme employees. (XXXVII—5-3-70), 148—50.
- Discontinuance of supply of buffalo milk by D.M.S. (XXXVIII—26-3-70), 57—59.

**DELHI MILK SCHEME—Contd.**

- Frequent transfer of sales assistants working in D. M. S. stalls situated in Secretariat Complex and in other Government Departments. (XLI—14-5-70), 65-66.
  - Increase in emoluments of part time girls working on D.M.S. Booths. (XL—30-4-70), 131.
  - Irregularities in Accounts of D.M.S (XLI—14-5-70), 117-19.
  - Memorandum from Students working in D. M. S. (XXXVI—26-2-70), 146-47.
  - Milk booths by D.M.S. in trans-Jamuna colonies. (XXXVIII—26-3-70), 159.
  - Milk supplied by Delhi Milk Scheme and establishment of more Booths in New Delhi. (XXVIII—2-4-70), 135-36.
  - Persons on Waiting List for Issue of Milk Tokens by D.M.S. (XL—23-4-70), 126.
  - Purchase of Milk powder by Delhi Milk Scheme. (XXXVII—12-3-70), 117-18.
  - Quality and Content of Milk supplied by D.M.S. (XXVIII—2-4-70), 78-79.
  - Quality of Milk supplied by Delhi Milk Scheme. (XXXVII—5-3-70), 66-67.
  - Sale of Products of D. M. S. at their Sale Counter in Parlia. (XXXIX—9-4-70), 66-67.
  - Steps to check replacing of seals of milk bottles supplied at D.M.S. booths. (XXVIII—2-4-70), 118.
  - Students and non-student girls employed at D.M.S. booths. (XLI—7-5-70), 96-97.
  - Supply of milk from D.M.S. depot in the evening. (XXXVIII—26-3-70), 160-61.
  - Working conditions of Managers, Assistant Managers and Sales Assistants in D.M.S. stalls situated in Secretariat and Government Department. (XLI—14-5-70), 158-59.
  - Working of Delhi Milk Scheme. (XXXVII—5-3-70), 34-55.
  - Working of D.M.S. Booth in Parliament House. (XXXIX—9-4-70), 67-68.
- DELHI MUNICIPAL CORPORATION :**
- Elections to Delhi Municipal Corporation. (XLI—15-5-70), 21—23.
  - Grant of loans to Delhi Municipal Corporation. (XLI—8-5-70), 110.

**DELHI MUNICIPAL CORPORATION—**  
*Contd.*

Milk Powder allegedly disposed of by D.M.C. Employees. (XXXVIII—24-3-70), 168.

Morarka Commission's recommendations re. Delhi Municipal Corporation. (XXXVIII—3-4-70), 205.

Payment of loans to Delhi Municipal Corporation. (XL—4-5-70), 42.

Reservation of posts for Scheduled Castes in Delhi Municipal Corporation. (XLI—15-5-70), 124.

Retirement Rules in Delhi Municipal Corporation. (XXXVIII—24-3-70), 156.

Strike by D.M.C. Sweepers and Other Employees. (XXXVI—23-2-70), 216-18.

Taking over of Shyama Prasad Mukherjee Colony by Delhi Municipal Corporation. (XXXVII—9-3-70), 276; (XXXIX—20-4-70), 79-80.

Transfer of work regarding development of park in R. K. Puram, New Delhi to Delhi Municipal Corporation. (XXXVII—16-3-70), 213-14.

Write-off of tax arrears by Delhi Municipal Corporation. (XXXVII—9-3-70), 90.

**DELHI POLICE :**

Recruitment for Delhi Police. (XLI—15-8-70), 41-42.

Recruitment of sub-inspectors in Delhi police. (XXXVIII—3-4-70), 140; (XLI—15-5-70), 184.

Removal—reinstatement of constables in Delhi armed police and Delhi police. (XXXVIII—3-4-70), 118-19.

Resolution passed by the Kendriya Bachao Samiti at a meeting held in Karol Bagh, New Delhi. (XLI—15-5-70), 90-91.

**DELHI TRANSPORT UNDERTAKING :**

Beating of students of Higher Secondary Examination by D.T.U. Staff in Delhi. (XXXIX—10-4-70), 156.

Buses under D. T. U. Operation. (XXXVII—9-3-70), 86.

Construction of lavatories/urinals at D.T.U. bus stops. (XLI—11-5-70), 99-100.

Crime and lawlessness in D.T.U. Buses. (XXXIX—17-4-70), 131.

Defective D.T.U. buses. (XL—1-5-70), 183-84.

**DELHI TRANSPORT UNDERTAKING—**  
*Contd.*

Direct D.T.U. Bus Service between Tikri Klan border and Central Secretariat. (XXXVIII—3-4-70), 62.

Drivers, Conductors and Clerks in Delhi Transport Undertaking. (XXXVII—13-3-70), 188.

Measures to improve D.T.U. Administration. (XXXVI—27-2-70), 28-29.

Memorandum presented by a deputation of D.T.U. employees' union to Prime Minister. (XXXVIII—3-4-70), 195-96.

Non-availability of spares for D.T.U. buses. (XXXVI—27-2-70) 120-21.

Release of funds to Delhi Transport Undertaking. (XXXVII—9-3-70), 41.

Report of Delhi University on college students' requirements of D.T.U. Transport Service in Delhi. (XXXVII—9-3-70), 136.

Running of D.T.U. Buses for College and School Students. (XXXVII—9-3-70), 205.

Trips missed by D.T.U. Buses. (XXXVI—27-2-70), 77.

Working loss of Delhi Transport Undertaking in 1969. (XLI—15-5-70), 167-68.

**DELHI UNIVERSITY :**

Admission to Colleges of Delhi University and Jamia Milia Islamia. (XXXVII—13-3-70), 93-94.

Admission to under-graduate classes in Delhi University. (XLI—15-5-70), 48.

Correspondence Courses of Delhi University. (XL—1-5-70), 111-12.

Demonstration against Semester System by students of Delhi University. (XXXVIII—24-3-70), 242-43.

Department of Chinese study in Delhi University. (XXXVIII—24-3-70), 148-50.

English as medium of Instructor and Examination in Law in Delhi University. (XXXVI—27-2-70), 163.

Gherao of vice-chancellor of Delhi University. (XXXVIII—3-4-70), 25-27.

Introduction of correspondence courses in M. A. by Delhi University. (XLI—15-5-70), 62.

Naxalite activities in Delhi University. (XLI—15-6-70), 114-15.

Service conditions of Delhi University Teachers. (XL—1-5-70), 67-68.

**DELHI UNIVERSITY ACT :**

Amendment of Delhi University Act for providing facilities to Private Students. (XL—1-5-70), 148.

**DEMANDS FOR GRANTS 1970-71 :**

Department of Social Welfare. (XL—29-4-70), 221-350; (30-4-70), 178-226.

Min. of Defence. (XL—27-4-70), 301-422, (28-4-70), 198-306.

Min. of Education and Youth Services. (XXXIX—20-4-70), 338-73, (21-4-70), 214-338; (XL—22-4-70), 259-326.

Min. of External Affairs. (XXXIX—7-4-70), 217-324; (8-4-70), 194-259.

Min. of Food and Agriculture, Community Development and Cooperation. (XL—30-4-70), 227-325.

Min. of Foreign Trade. (XXXIX—9-4-70), 281-308; (10-4-70), 229-79.

Min. of Labour, Employment and Rehabilitation. (XL—22-4-70), 326-63.

Min. of Steel and Heavy Engineering. (XXXIX—17-4-70), 211-43; (20-4-70), 261-338.

Min. of Home Affairs. (XXXVIII—31-3-70), 303-08; (1-4-70), 172-302; (2-4-70), 200-95; (3-4-70), 229-84.

Min. of Irrigation and Power. (XXXIX—8-4-70), 259-306; (9-4-70), 187-281.

Min. of Lab., Emp. and Reh. (XL—23-4-70), 235-312; (XL—24-4-70), 223-39; (XL—27-4-70), 249-301.

**DEMANDS FOR GRANTS ON ACCOUNT, 1970-71 :**

General Discussion. (XXXVII—17-3-70), 329-64.

Voted. (XXXVII—18-3-70), 230-57.

**DEMANDS FOR GRANTS ON ACCOUNT (WEST BENGAL) 1970-71 :**

Discussed and Voted. (XXXVIII—30-3-70), 217-375.

**DEMANDS FOR GRANTS (RAILWAYS), 1970-71 :**

Discussed and Voted. (XXXVIII—25-3-70), 337-466; (26-3-70), 292-313; (28-3-70), 5-121.

**DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL) 1969-70 :**

Statement presented. (XXXVII—16-3-70), 243-44.

Discussed and Voted. (XXXVIII—25-3-70), 187-268.

**DEMANDS FOR SUPPLEMENTARY GRANTS (MANIPUR), 1969-70 :**

Statement presented. (XXXVII—9-3-70), 460.

**DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS) 1969-70 :**

Statement presented. (XXXVII—10-3-70), 237.

**DEMANDS FOR SUPPLEMENTARY GRANTS (WEST BENGAL) 1969-70 :**

Discussed and Voted. (XXXVIII—30-3-70), 217-375.

**DEMONSTRATORS**

*Debates*

Persons reported missing from among demonstrators of 6th April, 1970 (St). (XXXIX—10-4-70), 280.

**DENMARK :**

Aid from Denmark. (XXXVII—9-3-70), 299.

Visit by Danish Delegation. (XXXVII—9-3-70), 284.

**DEPARTMENT OF ATOMIC ENERGY :**

Technicians and scientists resigning from department of atomic energy. (XLI—20-5-70), 91.

**DEPARTMENT OF CIVIL AVIATION :**

Posts of radio operators and radio technicians (Selection Grade) in Department of Civil Aviation. (XLI—15-5-70), 66-67.

**DEPARTMENT OF COMMUNICATIONS :**

Promotion to the use of Hindi in Department of Communications. (XXVIII—2-4-70), 73-74.

Transfer of officers from posts carrying extra gains in department of communications. (XXXVIII—26-3-70), 190-91.

**DEPARTMENT OF PARLIAMENTARY AFFAIRS :**

Details of work done in Hindi/English in Department of Parliamentary Affairs and number of Scheduled Caste and Scheduled Tribe employees. (XL—1-5-70), 101.



**DEPARTMENT OF WORKS, HOUSING AND URBAN DEVELOPMENT :**

Report of Administrative Reforms Commission relating to Department of Works, Housing and Urban Development. (XL—4-5-70), 177.

**DEVIDAYAL TUBE INDUSTRIES LTD., BOMBAY :**

Liquidation of M/s. Devidayal Tube Industries Ltd., Bombay. (XXXVI—24-2-70), 51-53.

**DHANI CIVIL SERVICE :**

Emoluments of Delhi Magistrate belonging to Dhani Civil Service. (XL—1-5-70), 182.

Payment of allowances to members of Dhani Civil Service in Himachal Pradesh. (XL—1-5-70), 181-82.

**DHARMA TEJA, DR. :**

Extradition of Dr. Dharma Teja. (XL—22-4-70), 145.

Extradition of Dr. Dharma Teja and Smt. Teja. (XXXVI—25-2-70), 95-96.

Recovery proceeding against Dr. Dharma Teja. (XXXVIII—3-4-70), 87-88.

**DIAMOND(S) :**

Auction of Diamonds in Rangoon by National Mineral Development Corporation. (XXXIX—20-4-70), 69-70.

Auction of Diamonds, Rubies etc. in Bombay by N.M.D.C. (XXXIX—20-4-70), 124-25.

Discovery of lead, copper and diamonds in Orissa. (XLI—11-5-70), 47-48.

Export of Diamonds. (XXXIX—8-4-70), 54.

Import/export of diamonds. (XXXVII—16-3-70), 86.

Import of rough diamonds. (XXXVI—25-2-70), 163.

N. D. M. C. Agreement with G. D. R. for Import of Rough Diamonds. (XXXIX—20-4-70), 83-84.

Proposals for Annual Auction of Cut and Polished Diamonds and Semi-precious Stones. (XXXIX—13-4-70), 107-08.

Royalty on Panna Diamonds. (XXXIX—13-4-70), 124.

Sale of diamond stolen from Hindu idol in Nasik. (XLI—15-5-70), 159-60.

**DIAMOND DRUM AND BUCKET FACTORY, BOMBAY :**

Complaint against M/s Diamond Drum and Bucket Factory, Bombay. (XXXVI—25-2-70), 49.

**DIESEL ENGINES :**

Crisis in diesel engine industry in Ghaziabad. (XL—21-4-70), 134-35.

Fall in demand of agricultural diesel engines. (XL—23-4-70), 66.

**DIESEL LOCOMOTIVE WORKS, VARANASI :**

Working results of Diesel Locomotive works, Varanasi. (XXXVI—3-3-70), 159-60.

**DIESEL OIL :**

Appointment of Committee on Diesel Consumption. (XL—4-5-70), 182.

**DIRECTOR GENERAL OF CIVIL AVIATION :**

Complaint against officials of D.G.C.A. manning gates of terminal building at Palam airport. (XLI—15-5-70), 138-39.

Maintenance of model rosters by Director-General of Civil Aviation for various cadres. (XLI—15-5-70), 161-62.

Setting up of liaison cell in the office of Director-General of Civil Aviation for Scheduled Caste/Scheduled Tribe employees. (XLI—15-5-70), 162-63.

**DIRECTOR GENERAL OF SUPPLIES AND DISPOSALS :**

Action taken against Director-General of Supplies and Disposals. (XXXVI—23-2-70), 134.

Orders placed by Railways with D.G.S. & D. in 1969. (XXXVII—10-3-70), 205-06.

Revision of the prices of articles supplied through D.G.S. & D. (XXXIX—13-4-70), 133-34.

Value of orders placed with small units by D.G.S. & D. (XXXVII—16-3-70), 79.

**DIRECTOR GENERAL OF TECHNICAL DEVELOPMENT :**

Enquiry against Director General of Technical Development. (XXXVII—10-3-70), 89.

**DIRECTOR OF REVENUE INTELLIGENCE :**

Strictures passed by a Bombay Magistrate against the Director of Revenue Intelligence. (XXXVII—16-3-70), 95-96.

**DIRECTORATE OF CASHEW DEVELOPMENT.**—Shifting of Directorate of Cashew Development from Calicut to Ernakulam. (XL—30-4-70), 144.

**DISCUSSION (S) :**

*Debates*

Aircrash of Chief Test Pilot of Hindustan Aeronautics. (XLI—12-5-70), 270-300.

Ashoka and Thakur Paper Mills. (XXXVII—10-3-1970), 336-57.

Mithila University and Mithila Broadcasting Station. (XXXVII—10-3-1970), 336-57.

Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (XXXVIII—2-4-1970), 295-330.

Recent Communal Disturbances in the Country. (XLI—20-5-1970), 276-354.

Revision of scales of pay and allowances of employees of Union Territories. (XXXVII—17-3-70), 364-90.

Role of Governors in the Recent Ministry-making in U. P. and Bihar. (XXXVI—23-2-70), 304-62.

Situation arising out of recent Communal Disturbances in the Country. (XLI—14-5-70), 251-372.

Telengana Problem. (XLI—18-5-1970), 283-378.

Western Kosi Canal. (XXXVII—10-3-1970), 336-57.

**DISPLACED PERSONS :**

Age and fee concessions to displaced persons from Ceylon and Burma for U.P.S.C. examination. (XLI—8-5-70), 145.

Allotment of plots in Kalkaji Colony, New Delhi to displaced persons from East Pakistan. (XLI—7-5-70), 153-54.

Allotment of Plots to displaced persons from East Pakistan in Kalkaji Colony, New Delhi. (XL—23-4-70), 106-07.

Amount recovered as Rent and Sale proceeds of Plots from Settlers in Nilokheri colony in Haryana. (XXXIII—2-4-70) 151-52.

Data of immoveable properties of displaced persons from East Pakistan. (XLI—14-5-70), 65.

Enhancement of Superannuation Age of displaced persons from East Pakistan. (XLI—14-5-70), 155.

**DISPLACED PERSONS—Contd.**

Expenditure on Nilokheri Colony in Haryana and assistance to Refugees to earn livelihood. (XXVIII—2-4-70), 150-51.

Extending age-limit of entering into Government service for displaced persons from East Pakistan. (XLI—14-5-70) 156-57.

Forefeiture of plots allotted to Displaced Persons from West Punjab. (XL—30-4-70), 95-96.

Fresh Migration of Refugees from East Pakistan. (XXXVI—26-2-70), 127-28.

Grant of permission of interest on instalments of premium of land to displaced persons from East Pakistan in Kalkaji Colony, New Delhi. (XLI—14-5-70), 157-58.

Houses to Displaced people on no-profit and no-loss basis. (XXXVIII—30-3-70), 45.

Investments by rehabilitation industries corporation for providing employment to displaced persons from East Pakistan. (XXXVIII—26-3-70), 118-119.

Loans and grants by rehabilitation industries corporation to industrial units for providing employment to displaced persons from East Pakistan. (XXXVIII—26-3-70), 120-21.

Number of displaced families in Delhi/ New Delhi evicted from Government accommodation by the Director of Estates, New Delhi. (XXXVIII—30-2-70) 167.

Rehabilitation of fishermen families of East Pakistan camping at Delhi Station. (XXXIX—9-4-70), 50.

Rehabilitation of persons displaced in 1965 Indo-Pak. conflict from Jammu and Kashmir borders. (XXVIII—2-4-70) 77.

Rehabilitation of persons displaced in 1965 Indo-Pak. conflict from Taran Taran Border and Ferozepur District. (XXVII—2-4-70), 22-27.

Review of Rehabilitation of East Pakistan Refugees in West Bengal. (XXXIX—9-4-70), 86-87.

Settlement of displaced persons from East Pakistan in Andaman Islands. (XLI—14-5-70), 61.  
*See also "Refugees"*

**DISTILLERY (IES).**—Extractor of necessary contents from Distillery Waste Water. (XL—27-4-70), 83-84.

**DOCTORS :**

- Application from Doctors for studies abroad. (XLI—6-5-70), 46.
- Bond money from Doctors proceeding for specialised training abroad. (XXXVII—16-3-70), 62-64.
- Complaints against doctors of Willingdon Hospital, New Delhi. (XLI—11-5-70) 51-52.
- Conscription of doctors and engineers. (XLI—15-5-70), 95-96.
- Doctors at South Avenue G. G. H. S. Dispensary. (XXXVI—23-2-70), 117-18.
- Doctors going abroad. (XXXVI—2-3-70), 203-06.
- Duties of Doctors working on the Family Planning Side. (XXXIX—20-4-70), 203-04.
- Examination of ladies by male doctors in Twin Hospital New Delhi. (XLI—18-5-70), 220.
- Facilities for Specialised studies extended to Doctors Employed under Central Health Services. (XXXIX—6-4-1970), 150-51.
- Incentives for the doctors in the army. (XLI—20-5-70), 133-34.
- Indian Doctors in Foreign Countries. (XXXIX—13-4-70), 70.
- More allowances for doctors opting for rural service. (XLI—11-5-70), 136.
- Percentage of Doctors in rural and urban areas. (XXXIX—13-4-70), 131-133.
- Posting of Clerks with senior Doctors in Hospitals in North Eastern Railway. (XXXIX—7-4-70), 149.
- Primary Health Centres running without doctors in Manipur. (XXXVI—2-3-70), 116-17.
- Retirement age of Doctors. (XXXVI—2-3-70), 159-60.
- Shortage of Doctors and lady Doctors. (XXXVII—16-3-70), 125-27.
- Shortage of Specialist Doctors in Andaman. (XXXIX—20-4-70), 207-08.
- Transfer of G.G.H.S. Doctors from one dispensary to another. (XXXVII—16-3-70), 29-30.
- Transfer of Doctors from Delhi to Andaman and Nicobar Islands. (XXXVII—9-3-70), 384.
- U. S. Doctors report that Cancer cannot be contracted through filter cigarettes (XXXIX—20-4-70), 167-68.

**DODSAL (P) LTD.**—Donations by M/s. Dodsral (P) Ltd. to Congress Party for election purposes (XL—21-4-70), 34-35.

**DRAINAGE**—Loan sanctioned by L. I. C. to Municipal Committee for water supply and drainage schemes. (XL—4-5-70), 109-10.

**DREDGER(S) :**

Dearth of Dredgers for Ports. (XXXVII—13-3-70), 69-70.

Dearth of dredgers required for ports in Gujarat. (XLI—15-5-70), 63-64.

Dredgers made by Garden Reach workshop. (XXXVII—11-3-70), 182-83.

Existing capacity and future requirements of dredgers. (XXXIX—17-4-70), 177-78; (XLI—15-5-70), 160-61

Grant of remission of interest on instalments of premium of land to displaced persons from East Pakistan in Kalkaji Colony New Delhi. (XLI—14-5-70), 157-58.

Recovery of liquidated damages from a firm for belated supply of dredgers. (XXXVIII—24-3-70), 194-95.

**DRILLING MACHINES.**—Shortage of Drilling Machines for installation of tube-wells in Madhya Pradesh. (XLI—14-5-70), 199-200.

**DRILLING RIGS.**—Production of Drilling Rigs and Boring Pipes for Completion of River Valley Scheme. (XXXIX—8-4-70), 119-20.

**DRINKING WATER :**

Drinking water facilities for the rural folk (XXXVII—9-3-70), 391.

Drinking water facilities in Madhya Pradesh. (XXXVI—2-3-70), 69-70.

Drinking water supply to villages. (XXVIII—2-4-70), 117.

Grants to improve supply of Water and drainage in rural areas of Delhi. (XXXVII—9-3-70), 280.

Opinion of a Medical Expert to process drinking water supply in Delhi. (XL—27-4-70), 28-30.

Faucity of drinking water in villages of Mysore. (XXXVI—23-2-70), 174.

Shortage of drinking water for workers of Surakachar Collieries under N.C.D.C. (XXXVII—16-3-70), 129.

**DRINKING WATER—Contd.**

- Supply of Clean Water to Villages. (XXXVI—26-2-70), 118.
- Supply of Drinking water and sale of tea to III Class passengers in long-distance trains. (XL—28-4-70), 114.
- Survey of Rural drinking water supply. (XL—4-5-70), 237.
- Urban and Rural water supply schemes in Madhya Pradesh. (XXXVII—9-3-70), 256.

**DROUGHT**

- Aid to States for famine, drought and flood reliefs. (XXXVII—9-3-70), 362.
- All India Study of Agricultural Brought by Poona Meteorological Office. (XXIX—17-4-70), 80.
- Assistance for Drought-affected Areas of Rajasthan. (XXXVI—26-2-70), 219.
- Damage to crops due to lack of irrigation facilities and drought in Hoshangabad and East Nimad. (M. P.). (XXVIII—2-4-70), 30-31.
- Development of New technology to combat drought. (XXXVII—4-3-70), 49-50.
- Drought in Durg, Bilaspur, Raigarh and Sarguja Districts of Madhya Pradesh. (XXXVIII—25-3-70), 39-40.
- Linking of Major Rivers of India to solve problems of drought. (XXXIX—8-4-70), 166-67.
- Steps taken to check Drought in the Country. (XXXVI—26-2-70), 50.
- Study of drought and scarcity conditions in Rajasthan by Central Team. (XLI—20-5-70), 129.

**DRUGS MEDICINES :**

- Central veterinary drug stores. (XXXIX—16-4-70), 58.
- Cost of Import of Raw Material for manufacturing Drugs. (XXXIX—20-4-70), 110.
- Details of discussions held with drug manufacturers regarding drug prices. (XLI—11-5-70), 79.
- High prices charged by drug manufacturers in India for their products. (XXXVII—16-3-70), 173-74.
- High Prices of Drugs. (XXXIX—20-4-70), 30-41, 44-45.
- Import of raw materials of drugs through the State Trading Corporation. (XLI—20-5-70), 85-86.

**DRUGS MEDICINES—Contd.**

- Imported drugs converted into indigenous Medicines. (XXXVII—9-3-70), 439.
- Issue of special medicines at Central Hospital, North Eastern Railway. (XXXIX—14-4-70), 1-7.
- Marketing of Tetracycline in India under Different Branch names by American Firms. (XXXIX—20-4-70), 90-92.
- Measure for reducing costs of drugs. (XXIX—6-4-1970), 88-89.
- Norms for fixation of prices of drugs by development council for drugs and pharmaceuticals. (XXXVII—16-3-70), 172, 73.
- Report of Sub-Committee on Prevention of Pilferage of Drugs from Government Hospitals. (XXXIX—6-4-1970), 117.
- Screening of pousicide drug by I.C.M.R. (XLI—11-5-70), 214-15.
- Setting up of independent department for working of drug control administration. (XXXVI—23-2-70), 111-12.
- Shortage of steel and zinc for bucket industry. (XL—28-4-70), 41.
- Special Packing of Drugs supplied to Government-owned Hospitals. (XXXIX—6-4-1970), 58.
- Supply of Drugs and Surgical Instruments to Mauritius. (XXXIX—13-4-70), 78.
- Use of Chlorotetracycline as Animal Food (XL—27-4-70), 202-04.
- Use of sub-standard drugs in Government hospitals. (XLI—11-5-70), 28-32.

**DRUG INDUSTRY :**

- Nationalisation of Drug Industry. (XXXVI—23-2-70), 22-25.
- Tariff Commission recommendations *Re.* Drug Industry. (XXXVI—23-2-70), 153-54.

**DRUG PRICES (DISPLAY AND CONTROL) ORDER, 1966.—Examination of applications under Drug Prices (Display and Control) Order, 1966 (XXXVII—16-3-70), 173.****DRUM AND BARREL INDUSTRY :**

- Shortage of Raw Material in Drum and Barrel Industry. (XXXVII—10-3-70), 92-93.
- Utilisation of installed capacities of Drum and Barrel Industry. (XXXIX—14-4-70), 39.
- DRY AREAS.**—Scheme for development of Dry areas (XXXVII—5-3-70), 160-61.

## DRY FARMING :

- Agreement with France for Development of Dry Farming. (XXXVIII—2-4-70), 45.
- Dry Farming experiments. (XXXVI—26-2-70), 36-37.
- Dry farming experiment at Pusa Institute, New Delhi (XLI—7-5-70), 42-43.
- Dry Farming Scheme. (XLI—14-5-70), 129-30.
- Establishment of Small farmers development agencies in Dry Farming areas. (XXXVII—5-3-70), 185-86.
- Funds for dry farming, (XLI—14-5-70) 170-71.
- Introduction of dry farming scheme. (XXVIII—2-4-70), 102-03.
- Seminar on dry farming. (XXXVII—5-3-70) 167-68.
- Setting up of dry farming board. (XLI—14-5-70), 186-87.
- Setting up of dry farming centre in Hissar (Haryana), (XLI—7-5-70), 98.

## DRY FRUITS :

- Export of Dry Fruits. (XL—29-4-70), 123-24.
- Import of dry fruits and export of other commodities in exchange. (XLI—20-5-70), 94-95.

## DRY PORT(S) :

- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Dry port in Delhi (XLI—13-5-70), 90.
- Report of the Committee appointed to examine the setting up of Dry Port of Delhi. (XXXIX—8-4-70), 76.

## DURGAPUR STEEL PLANT :

- C. B. I. Report on Activities of Officers of Durgapur Steel Plant. (XL—28-4-70), 103.
- Exports of Ingots and Billets produced at Durgapur Steel Plant. (XXXVI—3-3-70), 157-58.
- Gheraos in Durgapur Steel Plant. (XXXIX—7-4-70), 86-87
- Improvement in productivity of labour in Durgapur Steel Plant. (XL—21-4-70), 109-10.
- Labour trouble in Durgapur Steel Plant. (XXXVII—17-3-70), 179-80.
- Labour unrest in Durgapur Steel Plant of Hindustan Steel Ltd. and Burnpur Factory of Indian Iron and Steel Company. (XXXVI—26-2-70), 83.

## DURGAPUR STEEL PLANT—Contd.

- Loss incurred by Durgapur Steel Plant. (XXXVI—24-2-70), 112-13.
- Loss in production and damage to property of Durgapur Steel Plant as a result of Labour Troubles. (XXXVII—10-3-70), 217.
- Low production in Wheel and Axle Plant of Durgapur Steel Plant. (XXXVI—24-2-70), 159-60.
- Meeting of Director-in-Charge, Durgapur Steel Plant with West Bengal Deputy Chief Minister. (XXXVI—24-2-70), 32.
- Parliamentary Consultative Committee's report on Durgapur Steel Plant. (XXXV—II—10-3-70), 115-17.
- Production in Durgapur Steel Plant (XXXVI—3-3-70), 92-93.
- Production of Wheels and axles unit at Durgapur Steel Plant. (XXXVI—3-3-70), 155-56.
- Security arrangements in respect of officers of Durgapur Steel Plant. (XXXVII—17-3-70) 137.
- Soviet Minister's report on equipments produced by Ranchi and Durgapur Steel Plants. (XXXVII—10-3-70), 68.
- Wheel and Axle and fish Plate Units of Durgapur Steel Plant. (XXXVI—3-3-70), 37-38.
- Wheel and axle Plant of Durgapur Steel Plant. (XXXVI—24-2-70), 102-03.

## Debates

- Reported Clash between State Armed Police and Security Staff of Durgapur Steel Plant (CA). (XL—27-4-1970), 37-43.

## ECAFE :

- Observations of Asian Highway Coordinating Committee of ECAFE regarding Indian Highways. (XXXVII—9-3-70), 245.
- Matters discussed at 26th Conference ECAFE at Bangkok, (XLI—20-5-79-82.
- Programme of action emerging at the session of ECAFE. (XLI—20-5-70) 92-93.
- recommendations of ECAFE for oil exploration survey around island of Ceylon and easter coast of India, (XXXVII—16-3-70), 222-23.
- Survey of ECAFE regarding India's public sector. (XLI—13-5-70), 153.

**EARTH SATELLITES.**—Reported launching of earth Statellite by China and kits implications in respect of India's security. (C.A.) (XL—28-4-70), 165-90.

**EARTHQUAKE :**

Aid to Turkey Earthquake victims. (XL—22-4-70), 38.

Assessment of areas vulnerable to Earth Quakes. (XXXIX—20-4-70), 159-60.

Earthquake belt in Narmada Basin near Bharaoch. (XL—22-4-70), 90.

Earthquake in Gujarat. (XXXIX—17-4-70), 55.

*Debates*

Earthquake in Gujarat near Ankleshwar Oil fields (CA). (XXXVIII—25-3-1970), 171-83.

Gujarat Earthquake (St). (XXXVIII—25-3-1970), 277-78.

**EASGAON REHABILITATION PROJECT.**

—Migration of Refugees from Easgaon Rehabilitation Project, Adilabad District, Andhra Pradesh. (XXVIII—2-4-70), 158-59.

**EAST GERMANY :**

East German Government news Agency Money for Samachar Bharati. (XLI—14-5-70), 79-80.

Import of tractors from East Germany and Bulgaria. (XLI—7-5-70), 131-33.

Proposal for enquiry by C. B. I. for Import of RS-09 Tractors from East Germany without previous test. (XLI—14-5-70), 189-90.

**EAST INDIA HOTELS LTD. :**

Guarantee for loans received by East India Hotels Ltd. (XLI—18-5-70), 226.

Land to East India Hotel, Delhi at concessional rate. (XLI—18-5-70), 161.

**ECONOMIC AND RESEARCH FOUNDATION.**—Study made by economic and research foundation. (XXXVII

—16-3-70), 180-81.

**ECONOMIC COMMISSION.**—Programme for regional co-operation at the economic commission for Asia and far east (XLI—13-5-70), 35.

**ECONOMIC GROWTH :**

Grant of more powers to States in respect of their economic development. (XLI—20-5-70), 70.

Rate of economic growth of States. (XLI—13-5-70), 54.

Rate of Growth of Economy in India. (XXXVIII—30-3-70), 87.

Statement by Chief Minister of Bihar re. deteriorating economy of Bihar State. (XL—29-4-70), 70-71.

**ECONOMIC POLICY.**—Adoption of Austerity measures on basis of Report of A. I. C. G. Pandel on Economic Policy (XLI—18-5-70), 9-7.

**ECONOMY MEASURES.**—Introduction<sup>n</sup> of Pilot Scheme in Governmen<sup>t</sup> to effect economy and efficiency (XL—27-4-70), 16-2-63.

**EDIBLE(S).**—Manufacture of substandard Edibles in Delhi. (XXXIX—6-4-70), 211.

**EDIBLE OIL(S) :**

Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—2-3-70), 2-10.

Import of Edible Oils. (XXXVII—2-3-70), 2-13.

Increase in price of Edible Oils. (XXXVII—5-3-70), 155-56.

International conference held at London study production and marketing of edible oils. (XXXVIII—26-3-70), 1-9.

Shortage and Imports of edible oils. (XXXVII—12-3-70), 83-86.

*Debates*

International Conference on production and marketing of edible oils and fats (HAH Dis). (XXXIX—13-4-1970), 338-50.

**EDUCATION :**

Adult education programme. (XLI—15-5-70), 107.

Allocation for education during Fourth Five Year Plan. (XLI—15-5-70), 108-09.

Arrangement for teaching of Sociology in Higher Secondary Schools of Delhi. (XXXIX—10-4-70), 73.

Arrangement for teaching of Sociology in Higher Secondary Schools of Delhi. (XLI—8-5-70), 128.

EDUCATION—*Contd.*

- Ashram type of Education for Tribal Children (XL—28-4-70), 84.
- Central subsidy for free education in West Bengal. (XXXVII—9-3-70), 113.
- Centres for farmer's education and Training under High Yielding Varieties programme. (XXXVII—12-3-70), 98-100.
- Changes in the system of Education. (XXXVIII—24-3-70), 137.
- Compulsory Education for children upto 14 years of age. (XXXVII—13-3-70), 178-79.
- Courses of education. (XLI—8-5-70), 31.
- Decline in standard and quality of school text books. (XLI—15-5-70), 182.
- Decrease in percentage of students getting education after Fourth Standard. (XXXVII—9-3-70), 227.
- Demand for Books declared obsolete in England. (XXXIX—7-4-70), 23-35.
- Deteriorating standard of education in post-graduate classes. (XL—1-5-70), 35-36.
- Disparity and lack of uniformity in the standard of education upto higher secondary stage. (XXXVIII—3-4-70), 204-05.
- Educational concessions to children denied by Government of Mysore. (XL—27-4-70), 209.
- Enforcement of National Education Policy in regard to schools run by Inter States Board of Anglo-Indian Education. (XXXVII—9-3-70), 167.
- Expenditure on Scientific Education. (XXXVIII—24-3-70), 226.
- Financial assistance to Madhya Pradesh for primary education. (XL—24-4-70), 139.
- Free education for girls in Fourth Five Year Plan. (XLI—15-5-70), 32-33.
- Holding of test for admission to sixth and ninth classes in Delhi. (XLI—8-5-70), 155.
- Imparting Moral Education in Educational Institutions. (XXXVI—27-2-70), 96-97.
- Implementation of adult education scheme. (XLI—15-5-70), 125.
- Inadequate Medical Education and services in the country. (XXXVI—2-3-70), 167-68.
- Influence of teaching by lessons from Religious books. (XXXVII—9-3-70), 191.
- Introduction of basic education system and compulsory military training. (XXXVII—9-3-70), 200.

EDUCATION—*Contd.*

- Introduction of new system of examination in Delhi Schools. (XXXVIII—3-4-70), 196-97.
- Launching of pilot project for linking school education with Economic Development. (XLI—15-6-70), 123-24.
- Letter from a Member of Parliament to Education Minister re complaint against present courses of Education. (XLI—15-5-70), 83-84.
- Levy on Industry to provide for better facilities in technical education. (XXXVIII—2-3-70), 141.
- Limit on number of students in One Class. (XXXVII—9-3-70), 228.
- Mode of selection for admission to residential public schools under Merit Scholarship Scheme. (XLI—15-5-70), 180-81.
- Modification of education policy. (XXXVIII—24-3-70), 98-100.
- Nationalisation of education. (XXXVIII—24-3-70), 129.
- Progress of education in Goa. (XXXVIII—24-3-70), 43-44.
- Promotion in Education Department Delhi Administration. (XLI—8-5-70), 26.
- Promotion in Education Department Delhi Administration. (XXXIX—10-4-70), 143.
- Recognition of degree of Shastri and Acharya (XL—24-4-70), 65.
- Recognition of Shiksha Shastri Degree by Delhi Administration. (XL—1-5-70), 56-57.
- Reorientation of Education System. (XXXVII—13-3-70), 72-73.
- Residential public schools under merit scholarship scheme. (XLI—15-5-70), 179.
- Scheme for imparting education in culture. (XXXVII—9-3-70), 38.
- Science education schools. (XLI—8-5-70), 121.
- Summer Institutes. (XL—1-5-70), 49-50.
- Teacher-student ratio in schools in Andaman and Nicobar islands. (XL—24-4-70), 147.
- Tutorial classes for children of low income group parents. (XXXVIII—3-4-70), 179-80.
- Types of education received by Indian students abroad and by foreign students in India. (XXXVI—27-2-70), 101-02.

**EDUCATION—Contd.**

Under-graduate Course in Delhi Colleges. (XL—1-5-70), 163.

Uniform Syllabus for Schools in States. (XXXVII—13-3-70), 156-57.

Use of English for educational needs. (XL—1-5-70), 136-37.

**EDUCATION COMMISSION.**—Education commission report. (XXXVIII—24-3-70), 237-38.

**EDUCATION SYSTEM.**—Profession-oriented Education System. (XXXIX—17-4-70), 138-39.

**EDUCATION YEAR, 1970.**—Observance of education year, 1970. (XXXVI—27-2-70), 191-93.

**EDUCATIONAL EVALUATION.**—Reforms in the System of Educational Evaluation. (XXXVII—13-3-70), 61-63.

**EDUCATIONAL INSTITUTIONS**

Affiliation of educational Institutions with Jawaharlal Nehru University. (XXXVIII—24-3-70), 37-38.

Construction of buildings for educational Institutions in Madhya Pradesh, by Waqf Board. (XXXVIII—24-3-70), 284.

Demand for closing schools and colleges in sowing and harvesting seasons instead of in summer. (XXXVIII—3-4-70), 91.

Facility for admission to colleges for Indian students whose parents live abroad. (XLI—20-5-70), 97-98.

Grants to schools and colleges. (XLI—15-5-70), 156.

Imparting Moral Education in Educational Institutions. (XXXVI—27-2-70), 96-97.

Non-payment of Income Tax by Private Educational Institutions in New Delhi. (XXXIX—20-4-70), 126-27.

Propagation of Principles of Socialistic Pattern of Society in Educational Institutions. (XXXVIII—24-3-70), 197-98.

Rules regarding sanctioning of grants to educational institutions. (XXXVI—27-2-70), 103-04.

**EGYPT :**

Import of Egyptian Combed Yarn for Lungis. (XL—22-4-70), 172.

Setting up of Industries in Egypt. (XXXVIII—25-3-70), 75-76.

**ELANGKHANGPOKPI FARMING SOCIETY :**

Allotment of Land of Elangkhangpokpi Farming Society of Manipur. (XXXIX—9-4-70), 82.

**ELECTION(S) :**

A. I. R. Programme for Voter(s). (XLI—14-5-70), 54-55.

Alleged use of Money to influence voting in Elections. (XL—28-4-70), 55.

Amendment to Representation of the People Act regarding Disqualification of a Minister from Candidature at selection. (XXXVII—10-3-70), 54.

Appointment of Parliamentary Commission to examine election expenses. (XXXVI—3-3-70), 54-55.

Assistance to the poor to contest elections to Parliament and State Legislatures. (XLI—5-5-70), 126.

Bye-election to Lok Sabha from Hoshiarpur and Buldana Parliamentary constituencies. (XL—28-4-70), 111.

Bye elections for Assembly seats in Haryana. (XL—28-4-70), 107.

Bye-elections to Ramgarh, and other Assembly Constituencies in Jammu and Kashmir. (XL—21-4-70), 75-76.

Case of Goverdhan Das Soni versus Shri Nathu Ram Mirdha. (XI—28-4-70), 77.

Complaint by B. K. D. Candidate regarding Election held in Danapur during Mid-term Poll in Bihar. (XXXVI—24-2-70), 206-07.

Delimitation of constituencies. (XL—21-4-70), 72-73.

Demand for General Elections. (XXXVII—10-3-70), 169-70.

Democratic elections in N. E. F. A. (XXXVIII—24-3-70), 53-54.

Distance limits between polling Booths and Residences of Voters. (XXXVI—24-2-70), 152-53.

Donations by M/s. Dodsai (P) Ltd. to Congress Party for election purposes. (XL—21-4-70), 34-35.

Election campaigning over All-India Radio. (XXXVII—12-3-70), 59-60.

Elections to Lok Sabha and State Assemblies aside from 1967 to 1969. (XXXVIII—31-3-70), 117.

Enrolment as a Voter in more than one State. (XXXVII—17-3-70), 31-32.



## ELECTION(S)—Contd.

- Expenditure incurred in connection with P.M.'s tour during the last mid-term elections. (XXXVIII—3-4-70), 174.
- Expenses on elections. (XLI—12-5-70), 63-64.
- Failure of presiding Officers to give Distinguished seal marks in Panchayat Elections in Manipur. (XXXVII—12-3-70), 89.
- Gheraos in West Bengal after Mid-term Election. (XXXVII—12-3-70), 81.
- Harijans prevented from exercising voting right during Mid-term Poll. (XXXVIII—31-3-70), 29.
- Hiring of Vehicles during elections. (XXXVI—24-2-70), 94-95.
- Inclusion of certain area of Kanpur City into rural area for purpose of election. (XXXVIII—24-3-70), 313-14.
- Intimidation of Voters in mid-term polls in U. P. and Bihar. (XL—21-4-70), 137-39.
- Leaflet against Presidential candidate (XXXVII—13-3-70), 97.
- Lowering of age for Franchise. (XLI—12-5-70), 70.
- Lowering the age for Franchise and Amendment of Election Law. (XXXVI—24-2-70) 44-45.
- Mid-Term Election in Manipur. (XXXIX7-4-70),—40-41.
- Number of candidates for presidential and Vice-Presidential Elections. (XXX—VIII—24-3-70), 311-12.
- Panchayat Elections in Manipur. (XXXVII—12-3-70), 89-90.
- Petitions against election of President. (XXXVIII—24-3-70), 386.
- Postponement of Bye-elections to Parliament and State Assemblies. (XXXVI—24-2-70), 60-62.
- Programme to educate common voters through Mass Media. (XXXVII—12-3-70), 60.
- Registration with Election Commission of Political Parties to contest elections. (XLI—12-5-70), 74-75.
- Report of election commission re Fourth General Elections. (XLI—5-5-70), 49-50.
- Report of election commission re mid term elections. (XLI—5-5-70), 49.
- Representation to danger to the life and property of a candidate during mid term elections to U. P. Assembly. (XLI—15-5-70), 122.

## ELECTION(S)—Contd.

- Restrictions imposed on Government employees for contesting elections. (XXXVIII—31-3-70), 126.
- Revision of Electoral Rolls. (XXXVI—24-2-70), 216-17.
- Separate Electorate for Scheduled Castes and scheduled Tribes. (XXXVI—2-3-70), 79.
- Sharing of expenditure on Police Arrangements during elections to Parliament and State Legislative Assemblies. (XXXVI—24-2-70), 57-58.
- Source of expenditure incurred by Shri D. P. Mishra, former Chief Minister, Madhya Pradesh on his Election. (XXXIX—13-4-70), 35-36.
- Suggestion of Chief Election Commissioner Re. Disqualification of a Candidate. (XL—28-4-70), 19 22.
- Suggestion of Chief Election Commissioner regarding Enhancement of ceiling on Election Expenses. (XXXVI—3-3-70), 143-44.
- Supply of Free stamps to Candidates of Political Parties at the time of Election. (XL—23-4-70), 50.
- Violence and obstructions during elections to Legislative Assemblies. (XXXVII—17-3-70), 136-37.
- Debates*
- Appointment of Parliamentary Commission to examine election expenses. (H. A. H.) (XXXVII—13-3-70), 360-68.
- Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat. (XL—28-4-70), 194-98.
- ELECTION COMMISSION :**
- Law Minister's reported Statement regarding election Commission being a part of Law Ministry. (XXXVI—3-3-70) 91-92.
- Permanent staff for Election Commission (XL—21-4-70), 92.
- Registration with Election Commission of Political Parties to contest elections. (XLI—12-5-70), 74-75.
- Report of election commission re Fourth General Elections. (XLI—5-5-70), 49-50.
- Report of election commission re mid term elections. (XLI—5-5-70), 49.
- Setting up of a separate election department under Election Commission. (XXXVI—24-2-70), 191-92.

**ELECTION LAWS :**

All party Committee for considering amendments in present Elections Laws. (XXXVI—3-3-70), 42-43.

Amendment of Election Law. (XXXVI—24-2-70), 41-42.

Recommendations of Chief Electoral Officers for Changes in Election Law. (XXXVI—24-2-70), 203-04.

**ELECTION PETITIONS :**

Amount spent on petition filed against Shri V. V. Giri's election as President (XLI—19-5-70), 179.

Election petition against Shri Mohan Lal Sukhadia. (XLI—19-5-70), 73.

Election petitions pending in High Courts Supreme Court. (XLI—19-5-70), 39.

Petitions against election of President (XXXVIII—24-3-70), 386.

Restrictions on Filing of election petitions (XXXVII—10-3-70), 49-50.

**ELECTORAL REFORMS COMMISSION.**—Setting up of an electoral reforms commission. (XXXVII—10-3-70), 113-14.

**ELECTION RULES.**—Screening of election rules relating various bodies. (XLI—19-5-70), 144-45.

**ELECTION SYMBOL(S) :**

Election symbol of Congress Party. (XXXVI—24-2-70), 186.

Rules for allotting election symbol to a political party. (XXXVI—24-2-70), 192-93.

*Debates*

Re. Interim Order of Madras High Court about Election Symbols. (XLI—5-5-1970). 237-41.

**ELECTION TO COMMITTEE(S) :**

All India Council of Technical Education (XXXVI—27-2-70), 221.

Central Advisory Board of Education. (XXXVI—27-2-70), 221-22.

Central Advisory Committee for National Cadet Corps. (XLI—14-5-70), 234.

Central Silk Board. (XXXVIII—30-3-70), 216.

Committee on Welfare of Scheduled Castes and Scheduled Tribes. (XXXVI—26-2-70), 253.

**ELECTION TO COMMITTEE(S)—Contd.**

Committee on Welfare of Scheduled Castes and Scheduled Tribes. (XXXVII—9-3-70), 460-61, (XXXIX—9-4-70), 185-86.

Estimates, (XXXIX—7-4-70), 214.

Indian Council of Agricultural Research. (XXXVI—26-2-70), 252.

Indian Council of Agricultural Research (XL—30-4-70), 177-78.

Joint Committee on Offices of Profit (XXXVI—27-2-70), 222.

Public Accounts. (XXXIX—7-4-70), 215-16.

Public Undertakings. (XXXIX—7-4-70) 217.

**ELECTRIC ARC FURNANCES.**—Capacity and output of electric arc furnaces. (XXXVII—17-3-70), 92.

**ELECTRIC CREMATORIUM.**—Closure of electric crematorium in Delhi (XXXIX—20-4-70). 221-22.

**ELECTRIC LAMP(S)**

Electric Lamp Factories in India. (XXXIX—7-4-70), 85-86.

Manufacture of electric cap lamps. (XXXVIII—24-3-70). 248-49.

**ELECTRIC LOCOMOTIVES :**

Average run per hour of electric/diesel and steam engine. (XLIX—5-5-70), 5-11.

Electric loco trouble due to bad workmanship and use of sub standard material by Chittaranjan loco factory. (XLI—5-5-70), 57-58.

**ELECTRICAL APPLIANCES :**

Centres for testing of Electrical appliances and Household Goods. (XXXVIII—31-3-70), 66.

Standardisation of Electric Appliances. (XXXVI—3-3-70), 62-63.

**ELECTRICITY :**

Allotment of Funds for Production of Electricity from Hydro, Thermal and Nuclear Powers. (XXXIX—8-4-70), 141.

Assessment of requirement of electricity of Gujarat. (XLI—20-5-70), 60-61.

Assessment of requirements of Electricity of Maharashtra. (XL—22-4-70), 96.

Capacity of Madhya Pradesh for generating electricity. (XLI—13-5-70), 147.

Central project for Power Production in North Bihar. (XL-22-4-70), 179.

**ELECTRICITY—Contd.**

- Central Subsidy for supply of Electricity to small scale Industries in States. (XXXVI—24-2-70), 227-28.
- Committee on Supply of Electricity to Rural Areas. (XXXVII—4-3-70), 94-95
- Comparative costs of power for industrial use in India and other countries (XLI—20-5-70), 45-46.
- Concessions for supply of power for agricultural purposes. (XLI—3-5-70), 132.
- Construction of Iddiki Alwaye D/C Transmission Line. (XXXVII—18-3-70), 176.
- Construction of Super Gride in the Country. (XXXVII—4-3-70), 48-49.
- Cost of electricity for Nagalfertilizer Factory. (XXXVI—23-2-70), 127-28.
- Cost of Electricity in Ladakh. (XXXVI—25-2-70), 134-35.
- Demand for Power for Industrial and Agricultural Projects in Northern Region. (XXXIX—8-4-70), 134.
- Discriminatory rates of electricity in Rajasthan. (XL—29-4-70), 143-44.
- Electricity in Kargil, Ladakh. (XXXIX—8-4-70), 15.
- Electricity supply to Gujarat during Fourth Five Year Plan. (XXXVIII—1-4-70), 73.
- Enquiry into break-down of Oil Pump of Indraparastha Power Station Delhi. (XXXVIII—1-4-70), 124.
- Expenditure incurred on electricity in Mysore. (XLI—20-5-70), 72.
- Higher cost of electricity to consumers by use of indigenous thermal sets. (XLI—20-5-70), 169-70.
- Hydel capacity of Jammu and Kashmir. (XXXIX—8-4-70), 8-13.
- Improvement of power supply in Manipur. (XXXVI—25-2-70), 100.
- Inadequate supply of power to small scale industries in Rajasthan. (XLI—19-5-70), 126-27.
- Irregular supply of Electricity in Zone No. 13 of Delhi Electric Supply Undertaking. (XL—29-4-70), 62-63.
- Loans to State Electricity Boards. (XXXVIII—1-4-70), 133.
- Loss in production at Nangal Fertilizer Factory due to inadequate supply of Electricity. (XXXVII—9-3-70), 311.

**ELECTRICITY—Contd.**

- Memorandum submitted by Electricity Advisory Council for additional funds for Fourth Five Year Plan. (XL—22-4-70), 177.
- Per Capita availability of power in South Bihar, North Bihar and Whole of India per annum. (XXXVIII—1-4-70), 115.
- Per Capita availability of power in South Bihar, North Bihar and whole of India per annum. (XL—29-4-70), 156-57.
- Per capita consumption of Electricity per annum in Union Territories during 1969-70. (XXXIX—8-4-70), 147-48.
- Per capita production of electricity in India and Ceylon. (XXXVIII—25-3-70) 68-69.
- Power for Various projects in Fourth Five Year Plan. (XL—29-4-70), 104
- Power generation in Bhakra. (XL—30-4-70), 28-37.
- Power Generation in the Country. (XL—22-4-70), 160.
- Power Need of Delhi by 1975. (XXXVII—4-3-70), 132.
- Power shortage in Delhi (XXXVI—25-2-70), 39-40.
- Private electricity generating/supplying companies. (XLI—13-5-70), 155.
- Production Cost of Electricity per Unit (XXXVII—18-3-70), 120-21.
- Provision of electricity at Residences of Railway Officers and Staff at Bhind Station (Central Railway). (XXXVI—24-2-70), 76-77.
- Rate of power supply to KOTAH. (XL—29-4-70), 144-45.
- Request for financial assistance for reducing electricity rates by Madhya Pradesh. (XXXVII—11-3-70), 130.
- Rules for Realising Electricity Charges in Punjab and Haryana. (XXXIX—8-4-70), 116-17.
- Scheme for increasing per capita consumption of electricity in U. P. (XL—22-4-70), 113.
- Setting up of Power Generation Units by Damodar Valley Corporation. (XXXIX—8-4-70), 145-46.
- Shortage of Power supply for industries in Punjab. (XLI—19-5-70), 126.
- Steps to avoid Power famine. (XL—29-4-70), 91-92.
- Strength of the Electricity Project Division of Manipur. (XXXIX—8-4-70), 148.

**ELECTRICITY—Contd.**

Supply of electricity and water from Mata-tila Dam. (XXXVII—11-3-70), 177-79.

Supply of electricity from Atomic Power Station, Kotah. (XLI—6-5-70), 139-40.

Supply of electricity on higher rates in Mirzapur, U. P. (XLI—13-5-70), 180.

Supply of Electricity to Birlas from Rihand Dam. (XXXVII—18-3-70), 45-46.

Supply of electricity to villages in Bihar on voluntary basis. (XLI—13-5-70), 125.

Tariff for Inter-State supply and sale of power. (XXXVI—25-2-70), 38-39

**ELECTRICITY BOARD.**—Execution of Mortgage Deed for grant of loan by L. I. C. to Madhya Pradesh Electricity Board. (XL—27-4-70), 51.

**ELECTRICITY COMPANY.**—Martin Burn (Electric Company in U. P. XLI—13-5-70), 179.

Supply of Gas from Kalol Oil-Fields to Ahmedabad Electricity Company by O.N.O.C. (XL—27-4-70),

**ELECTRIFICATION :**

Amount earmarked for electrification and New schemes for power generation in Fourth Five Year Plan. (XXXVII—4-3-70), 116-19.

Priority in electrification for unprojected areas. (XXXVII—11-3-70), 43.

**ELECTRIFICATION MATERIALS.**—Shor-tage of Electrification materials (XLI—6-5-70), 131-32.

**ELECTRONICS :**

Development of Indian Electronics industry. (XL—29-4-70), 187-88.

Indian Scientists and Engineers working aboard in the field of Electronics. (XXXVII—9-3-70), 143.

National Conference on Electronics for Assessment of Electronic industry. (XXXIX—8-4-70), 168-70.

Setting up of electronic Unit in Ghaziabad. (XXXVIII—1-4-70), 141.

Visit by a productivity team to Japan to study electronic Industries. (XXXVII—17-3-70), 64.

**ELECTRONICS COMMITTEE.**—Disso-ciation of Dr. Vikram Sarabhai from Electronics Committee. (XLI—13-5-70), 75.

**ELECTRONIC COMPONENTS.**—Prod-uction of Electronic Components (XXXIX—8-4-70), 87.

**ELEPHANTIASIS.**—Spread of Elephantiasis in the country. (XXXIX—20-4-70), 75-76.

**ELYAPERUMAL COMMITTEE :**

Alleged destruction of documents connected with Elyaperumal Committee. (XXXIX—14-4-70), 133.

Decision of recommendations of Elyaperumal Committee. (XXXVII—10-3-70), 164.

Laying of copies of letters re. Elyaperumal Committee. (XLI—5-5-70), 68-69.

**EMBASSY (IES) :**

Agricultural ventures run by American Embassy. (XLI—14-5-70), 209-10.

Ancillary Officers to foreign Missions. (XXXVII—4-3-70), 129-30.

Assistance to various institutions by U. S. Embassy in India. (XL—4-5-70) 53-54.

Ban on import of Foreign Wine by Embas-sies. (XI—29-4-70), 127-28.

Closure of Embassy offices outside Delhi. (XXXVII—11-3-70), 107-08.

Contacts of Delhi Associations with Foreign Embassies. (XLI—6-5-70), 67.

Contract for supply of cocorut 'feni' to Russian Embassy. (XXXIX—6-4-70), 177.

Disappearance of Soviet Embassy official in New Delhi. (XXXVII—4-3-70), 193-94.

Employment of relations of ICS/IAS/IPS Officers in foreign embassies. (XLI—15-5-70), 155-56.

Expenses incurred by foreign embassies in India. (XXXIX—8-4-70), 152.

Films exhibited by foreign diplomatic missions in India. (XXXVIII—26-3-70), 199-200.

Import of Newsprint by Embassies. (XL—29-4-70), 92.

Information Centres housed in Foreign Embassy Buildings. (XXXIX—8-4-70), 172.

Israeli Embassy's criticism of a Member of Parliament. (XL—29-4-70), 106-107.

Journals and magazine published by foreign embassies. (XXXVIII—26-3-70), 137-140.

**EMBASSY(IES).—Contd.**

- Missing diplomats from various Embassies in India. (XXXVII—11-3-70), 108.
- Principles for opening cultural centres by foreign missions in India. (XXXVII—11-3-70), 128-29.
- Publications brought out by Embassies of Japan and East Germany. (XLI—14-5-70), 87-88.
- Representation from Foreign Embassies against ban on Cultural Centres. (XXXVII—18-3-70), 166-67.
- Republic Day passes issued to Foreign Embassies. (XL—29-4-70), 152-53.
- Sale of Cars purchased from various Diplomatic Missions. (XXXVII—11-3-70), 149-50.
- Ships purchased from foreign countries (XXXVII—4-3-70), 163-64.
- Soviet Embassy seeking permission to complete Cultural Centre at Trivandrum. (XXXVII—4-3-70), 50-51.
- Utilisation of amount withdrawn by American Embassy from PL-480 Fund. (XXXIX—6-4-70), 126-28.
- Withdrawal of amount by Russian Embassy from the Reserve Bank of India (XXXVI—2-3-70), 62.

**Debates**

- Closure of Cultural and Information Centres of Foreign countries (C.A.). (XXXVI—26-2-70), 227-49.

**EMERGENCY COMMISSIONED OFFICERS :**

- Agitation by released Emergency Commissioned Officers in front of Prime Minister's residence. (XLI—6-5-70), 71-72.
- All India released Emergency Commissioned Officers' Association. (XXXVIII—1-4-70), 113.
- Appointment of a Commission for the settlement of released emergency Commissioned Officers. (XXXVIII—25-3-70), 78-79.
- Bank Loans for Unemployed Emergency Commissioned Officers for Setting up small Scale Industries. (XL—22-4-70), 192.
- Competitive examination conducted by Bihar Government for absorption of released emergency commissioned officers. (XLI—20-5-70), 78-79.
- Concessions for Emergency Commissioned Officers who joined from ranks. (XLI—6-5-70), 143-45.

**EMERGENCY COMMISSIONED OFFICERS—Contd.**

- Concessions given by Central and State Government to released emergency Commissioned Officers. (XLI—6-5-70) 145-46.
- Discrepancy in Pension Rates of Emergency Commissioned Officers. (XL—22-4-70) 81.
- Emergency Commissioned Officers provided with Government accommodation. (XL—29-4-70), 75-76.
- Emergency Commissioned Officers released after Second World War. (XXXVIII—25-3-70), 80-81.
- Employment for retrenched emergency commissioned officers of Madhya Pradesh (XLI—20-5-70), 119-20.
- Employment of released Emergency Commissioned Officers through Employment Exchanges. (XXXVII—5-3-70), 174-75.
- Priority for released Emergency Commissioned Officers in recruitment to Railway Protection Force. (XXXVIII—24-3-70), 372.
- Proportionate pension to emergency Commissioned, officers who had been commissioned junior ranks. (XXXVII—18-3-70), 79-80.
- Recommendation of committee on petitions regarding settlement of released Emergency Commissioned Officers. (XXXVII—11-3-70), 70.
- Recruitment of Graduates and Non-graduates in Medical, Engineering and Veterinary Posts as Emergency and Short Service Commissioned Officers. (XL—29-4-70), 179-80.
- Re-employment of released Emergency Commissioned Officers in army. (XL—22-4-70), 108.
- Rehabilitation of emergency Commissioned Officers. (XXXVII—4-3-70), 130-32.
- Rehabilitation of Released Emergency Commissioned Officers. (XXXVII—18-3-70), 104-06.
- Release of Emergency Commissioned Officers (XXXVII—18-3-70), 70.
- Released Emergency Commissioned Officers absorbed in different Fields. (XLI—6-5-70), 146-47.
- Released E.C.O's allotted land in Andaman and Nicobar Islands for residential purposes. (XLI—13-5-70), 87.
- Released emergency commissioned officers not provided with suitable jobs. (XLI—13-5-70), 126.

**EMERGENCY COMMISSIONED OFFICERS—Contd.**

- Request by released Emergency Commissioned Officers' Association for securing jobs. (XL—22-4-70), 87.
- Resettlement of Under Graduate Released Emergency Commissioned Officers. (XL—22-4-70), 37.
- Scheme for grant of loans to released Emergency Short Service Commissioned Officers. (XLI—6-5-70), 113.
- Unsettled Accounts of Emergency Commissioned Officers. (XXXIX—6-4-70), 90-91.

**EMPIRE GAMES.—Indian Carsmen's participation in Olympic and Empire Games. (XXXVIII—24-3-70), 184.**

**EMPLOYEES PROVIDENT FUND :**

- Action against defaulters of employees provident Fund. (XLI—14-5-70), 63.
- Application of E. P. F. Scheme to Labour in Beedi Industry in Madhya Pradesh. (XLI—14-5-70), 121-22.
- Employees Provident Fund contributions by companies in Madhya Pradesh. (XXXIX—9-4-70), 84-85.
- Introduction of Employees Provident Fund Scheme in Cotton Ginning and Baling Industry in Maharashtra. (XL—23-4-70), 200-01.
- Misuse of position by Members of Central Board of Trustees of E.P.F., to evade recovery of P. F. Dues. (XXVIII—2-4-70), 130-31.
- Non-Deposit of E.P.F. Dues by Employers in Kanpur. (XL—23-4-70), 125.
- Realisation of E.P.F., contributions from Coal Mines. (XLI—14-5-70), 145-46.

**EMPLOYEES PROVIDENT FUND ACT.—**  
Survey of agriculture farms and fruit orchards labour to bring them under purview of E.P.F. Act. (XLI—7-5-70), 52-53.

**EMPLOYEES PROVIDENT FUND ORGANISATION :**

- Alleged Malpractices by Regional Commissioner, Employee Provident Fund Organisation, Patna. (XXXIX—9-4-70), 60-.
- Construction of office building and residential quarters for Employees Provident Fund Organisation at Delhi. (XXVIII—2-4-70), 4-42.
- Implementation of recommendations of Sub-Committees of E.P.F. Organisation on various problems. (XXVIII—2-4-70), 130.

**EMPLOYEES PROVIDENT FUND ORGANISATION—Contd.**

- Regional Officers of the Employees Provident Fund Organisation. (XXXIX—9-4-70), 118.
- Subsidised accommodation to E. P. F. Organisation Employees and alleged discrimination in Allotment. (XXVII—2-4-70), 131-32.
- Survey of beedi industry by E. P. F. organisation. (XLI—7-5-70), 171.
- Working of the employees provident fund Organisation. (XXXVII—12-3-70), 80.

**EMPLOYEES SECURITY FUND.—**  
Scheme for providing Retirement/Family Pension benefits to Members of "Employees Security Fund" and "Coal Mines Security Fund". (XL—23-4-70), 121-122.

**EMPLOYEES STATE INSURANCE SCHEME :**

- Allotment of Houses built by E. S. I. Corporation. (XL—30-4-70), 98.
- Employees under E. S. I. Scheme in Bhavani Mandi and Amount spent thereon. (XL—23-4-70), 120.
- Hospital under E. S. I. Scheme in Assam (XXXVII—12-3-70), 216-17.
- Hospitals proposed to be set up under E. S. I. Scheme during Fourth Five Year Plan. (XL—23-4-70), 119-20.
- Introduction of Employees Provident Fund and E. S. I. Schemes in Cashew Industry in Kerala. (XXXVI—26-2-70), 213-14.
- Supply of Popular and Effective Medicines to Industrial workers under Employees' State Insurance Scheme. (XXXVI—26-2-70), 46-47.

**EMPLOYMENT :**

- Co-operative scheme for part-time employment to poor men and women. (XXXVII—17-3-70), 125-27.
- Data Regarding unemployment and under Employment in States. (XL—23-4-70), 102-03.
- Employment for Handicapped Incapacitated persons. (XXXVIII—24-3-70), 276-77.
- Employment for Handicapped persons. (XXXIX—7-4-70), 65.
- Employment of cooks for rifle company commanders of 18th Punjab regiment. (XXXVII—11-3-70), 161.
- Employment of Engineers and Diploma-Holders in Manipur. (XL—23-4-70), 149.

**EMPLOYMENT—Contd.**

- Employment of Harijans by Ministers as Cooks. (XXXVI—3-3-70), 117.
- Employment of local people in Gauhati refinery. (XXXVII—16-3-70), 115.
- Employment of trained blind men. (XLI—5-5-70), 77-78.
- Employment potential of Revised Fourth Plan. (XXXVII—4-3-70), 196.
- Employment potentialities in Public Sector Undertakings. (XLI—14-5-70), 99-100.
- Employment Schemes in Three Plans. (XXXIX—9-4-70), 41-42.
- Employment to Educated Unemployed Registered with Employment Exchanges. (XL—23-4-70), 124-25.
- Employment to Manipuri Youth in Railways. (XXXVI—3-3-70), 63.
- Estimates of the Employment and Under-employment and educated unemployed. (XXXVI—26-2-70), 43-44.
- Jobs for Graduate Engineers. (XXXVI—27-2-70), 127-28.
- Number of unemployed registered and un-registered and scheme for self-employment. (XXXVI—26-2-70), 136-38.
- Self-Employment Schemes Drawn up by the Central Bank. (XXXVIII—30-3-70), 37.
- Share of small scale sector in Industrial Production and Employment. (XXXVII—17-3-70), 64-65.
- Standing offer of employment. (XLI—14-5-70), 160.

**EMPLOYMENT EXCHANGE(S) :**

- Allowing permanent employees to register their name with employment exchange for higher posts. (XXXIX—17-4-70), 69.
- Employment of released Emergency Commissioned Officers through Employment Exchanges. (XXXVII—5-3-70), 174-75.
- Employment to Educated Unemployed Registered with Employment Exchanges (XL—23-4-70), 124-25.
- Eradication of Corruption and Bribery in Employment Exchanges in Delhi. (XL—23-4-70), 128-29.
- Persons registered with Employment Exchange, Delhi. (XXXVII—12-3-70), 65-66.
- S. C. and S. T. Candidates registered with Employment Exchanges in Delhi/New Delhi. (XL—23-4-70), 183-85.

**EMPLOYMENT EXCHANGE(S)—Contd.**

Unemployed registered with Employment Exchange, Delhi. (XL—30-4-70), 129-30.

**ENFORCEMENT DIRECTORATE :**

- Additional posts sanctioned for Enforcement Directorate. (XL—4-5-70), 153.
- Charges of corruption against officers of Enforcement Directorate. (XL—4-5-70), 75.
- Confirmation of staff in Enforcement Directorate. (XL—4-5-70), 152.

**ENGINEER(S) :**

- Absorption of Unemployed Indian Engineers in Bokaro Steel Plant. (XXXIX—7-4-70), 163.
- Ad hoc* increments to Engineers of Delhi-Development Authority. (XXXVI—23-2-70), 163-64.
- Appointment of assistant executive engineer/research officers in Central Water and Power Commission. (XLI—20-5-70), 63-65.
- Bringing back in Indian Electronic Engineers Working Abroad. (XXXVII—4-3-70), 179.
- Conscription of doctors and engineers. (XLI—15-5-70), 95-96.
- Delhi Administration Plan to help Unemployed Engineers. (XXXVI—27-2-70), 140-41.
- Demand of Delhi Electric Supply Undertaking Engineers Association. (XLI—20-5-70), 164.
- Employment for jobless engineers in setting up of a satellite for communication purposes. (XL—29-4-70), 90-91.
- Engineers and technologists engaged in design activity. (XXXVIII—3-4-70), 63-64.
- Engineers in Steel Plants. (XXXVI—3-3-70), 123-24.
- Engineers working in Foreign Countries. (XXXVII—13-3-70), 103-06.
- Grant of agencies of gas to unemployed Engineers. (XXXVI—23-2-70), 150.
- Jobless Engineers. (XXXIX—17-4-70), 48.
- Jobs for Graduate Engineers. (XXXVI—27-2-70), 127-28.
- Maharashtra Government's Scheme for employment of Engineers. (XXXIX—10-4-70), 64.
- Procedure for allotment of ICC Petro Bunks vis-a-vis applications from unemployed engineers (XXXVII—16-2-70), 158-59.

**ENGINEER(S)—Contd.**

- Recruitment of assistant engineer and assistant executive engineers through UPSC. (XXXVII—16-3-70), 71-72.
- Recruitment of Engineers through UPSC. (XXXVII—13-3-70), 75-76.
- Recruitment of Engineers through U.P.S.C. (XLI—12-5-70), 80-81.
- Selection of engineers and technicians called for interview in HAL at Sunabeda, Koraput (XLI—13-5-70), 181.
- Separate cadre of Assistant Executive Engineers in CPWD (XXXVII—16-3-70), 72.
- Stoppage of recruitment of civil engineers through UPSC (XLI—11-5-70), 77.
- Unemployed Graduates and Engineers. (XL—1-5-70), 91.

**ENGINEERING COLLEGE(S) :**

Allocation of staff of Punjab Engineering College, Chandigarh. (XXXIX—10-4-70), 194.

Assistance to engineering colleges in Madhya Pradesh (XLI—15-5-70), 128-29.

**ENGINEERING DEPARTMENTS.**—Promotions in engineering departments. (XXXVIII—3-4-70), 167-68.

**ENGINEERING DESIGN TALENT.**—Wastage in Engineering Design Talent. (XXXVII—13-3-70), 118-19.

**ENGINEERING GOODS :**

Demand of Indian Engineering Goods in European countries. (XXXVI—25-2-70), 141.

Export of Engineering Goods. (XLI—6-5-70), 118-19.

Export of Engineering Goods during 1970-71, (XXXIX—8-4-70), 24-26.

Export of Engineering Goods to Japan. (XL—22-4-70), 111.

Export of engineering goods to West Germany. (XLI—6-5-70), 61.

Setting up of National Council to Increase the Export of Engineering Goods. (XL—22-4-70), 13-24.

Subsidy to boost up export for Engineering Goods. (XL—22-4-70), 82.

**ENGINEERING GRADUATES.**—Engineering graduates migrated to Pakistan. (XLI—8-6-70), 86.

**ENGINEERING INDUSTRY :**

Criticism by West Bengal Minister regarding Allocation of Raw Material for Engineering Units. (XXXVI—3-3-70), 158-59.

Defence Orders placed on Engineering Industry. (XXXVII—18-3-70), 124.

Implementation of recommendations of Central Wage Board for Engineering Industry by Bihar Government. (XXXVII—5-3-70), 173-79.

Setting up of organisation for Engineering industry. (XL—28-4-70), 110.

Shortage of steel for Engineering Industry. (XXXVII—17-3-70), 66-67.

Steel payment terms Irk Engineering Units. (XXXVII—10-3-70), 106.

**ENGINEERING SERVICES.**—Recruitment to Engineering Services (1969). (XXXVIII—24-3-70), 266-67.

"ENGINEERS INDIA LTD." (XL—4-5-70), 83-84.

**ENGLISH :**

Correspondence in Hindi and English between various Ministries (XLI—15-5-70), 39.

Printing of gazette and other publications in both Hindi and English (XLI—15-5-70), 29-30.

Use of English for educational needs. (XL—1-5-70), 136-37.

Use of English in Madhya Pradesh High Court (XLI—15-5-70) 130-31.

**ENTERTAINMENT TAX.**—Films Exempted from Entertainment Tax. (XXXVIII—2-4-70), 53-54.

**EPIDEMIC(S) :**

Gastro-enteritis epidemic in Tripura. (XLI—18-5-70), 178.

Jaundice epidemic in the country. (XLI—18-5-70), 42.

**EQUITY CAPITAL :**

Equity Capital and Profit of Bajaj Auto Ltd., (XXXIX—7-4-70), 157.

Participation of Bihar and Assam in Equity Capital of three Refineries. (XXXVI—23-2-70), 28.

**EQUITY SHARES :**

Conversion of Government Loans into Equities. (XXXIX—6-4-1970), 87.



**EQUITY SHARES—Contd.**

Opposition to conversion of Loans to companies into equity shares by Federation of Indian Chambers of Commerce. (XXXIX—6-4-70), 203-04.

ERNAKULAM.—Eviction of Families from Ernakulam for Fertilizer and Petro-Chemical Complex. (XXXVI—23-3-70), 81-82.

**ESPIONAGE :**

Arrest of Chinese spies at Dharamsala. (XXXVIII—24-3-70), 224.

Arrest of Pakistani spies in Punjab and Rajasthan. (XXXVII—13-3-70), 47-48.

Defence employee in league with Pakistani spies arrested in Chandigarh. (XL—22-4-70), 78.

Espionage activities of I.A.F. Officers of Chandigarh. (XXXVI—27-2-70), 182.

Espionage by USA in Indian Territorial Waters. (XXXVII—4-3-70), 68-69.

Foreign Spies convicted on Espionage charges. (XXXVII—13-3-70), 141-42.

Spying for Pakistan. (XXXVIII—24-3-70), 163-64.

Spying in Chandigarh. (XXXVI—27-2-70), 95-96.

**ESSENTIAL COMMODITIES :**

Memorandum submitted by Jan Sangh deputation to the Prime Minister re. Rise in Prices of Essential Commodities. (XL—4-5-70), 42-43.

Rise in prices of foodgrains and essential commodities. (XXXVII—16-3-70), 140-42.

Rise in Prices of Foodgrains, Sugar and other Essential Commodities after announcement of Budget. (XXXIX—7-4-70), 65-66.

ESSENTIAL SERVICES MAINTENANCE ACT.—Demand for repeal of Essential Services Maintenance Act. (XXXVII—13-3-70), 125-26.

**ETHIOPIA :**

Housing of Indian Ambassador and Embassy in Ethiopia. (XL—22-4-70), 101.

Indo-Ethiopian Collaboration. (XL—22-4-70), 101.

Recruitment of Indian teachers for Ethiopia. (XXXVIII—3-4-70), 92-93.

**ETHIOPIA—Contd.**

Visit by Indian Mining Experts to Ethiopia. (XXXVI—2-3-70), 151-52.

EUROBOND MARKET.—India and Eurobond Market. (XXXIX—6-4-1970), 63-64.

EUROPE.—Countering Anti-India propaganda in USA and Europe. (XXXVIII—25-3-70), 94.

**EUROPEAN COMMON MARKET :**

Export of Jute to European Economic Community. (XXXVII—4-5-70), 19-27.

Impact of Britain's entry into E.C.M. on India's trade. (XXXVII—11-3-70), 122.

Impact of Britain's entry into European Economic community on India's Trade. (XL—29-4-70), 40-41.

Trade relation with European Common Market. (XXXVII—4-3-70), 119-22.

Trade with European Economic Community. (XLI—6-5-70), 87-88.

**EUROPEAN COUNTRIES :**

Demand for Indian Paper and Paper goods in European Countries. (XXXVII—4-3-70), 45-46.

Demand of Indian Engineering Goods in European countries. (XXXVI—25-2-70), 141.

Export of manganese ore to West European countries. (XXXVII—18-3-70), 78-79.

Export to East European Countries. (XXXVI—18-3-70), 68.

India's Image in European Countries. (XXXVII—13-3-70), 104.

**EVACUEE PROPERTY :**

Evacuee property Nos. 12 and 15, Masab Tank, Hyderabad. (XLI—7-5-70), 162-63.

Value of Evacuee Property in Pakistan. (XXXVI—26-2-70), 61-62.

EVEREST CYCLES LTD.—Shifting of Everest Cycles Ltd., from Assam. (XXXIX—7-4-70), 135-36.

**EXAMINATIONS :**

Appendix III-A Examination conducted by Railway Board in November, 1968. (XXXVII—10-3-70), 109-11.

Attack on supervisors by students during examination in Delhi (XLI—8-5-70), 127.

**EXAMINATIONS—Contd.**

Competitive examination conducted by Bihar Government for absorption of released emergency commissioned officers (XLI—20-5-70), 78-79.

Demand by Central Secretariat Employees for cancellation of examinations. (XXXVI—27-2-70), 176.

Departmental Examination for Hindi Officers and Hindi Supervisors held by UPSC. (XXXVII—13-3-70), 149-52.

Examination for appointment of Hindi Officers. (XXXVIII—24-3-70), 130-32.

Holding of Competitive Examinations in Hindi and other Regional Languages. (XXXIX—7-4-70), 146-47.

Malpractices in higher secondary examination in West Bengal. (XLI—8-5-70), 84.

Permission to students to refer to text books during Annual Examinations. (XXXVIII—24-3-70), 43.

Pre-Degree Examination of Kerala. (XXXVI—27-2-70), 138.

Reforms in Examination System. (XXXVIII—24-3-70), 119-21.

Regional Languages for UPSC Examination. (XXXVII—13-3-70), 166.

Relaxation of age limit for Engineering Services Examinations. (XXXVIII—31-3-70), 50.

Relaxation of age limit for I.A.S. Examinations. (XXXVIII—24-3-70), 52-53.

Reservations for scheduled castes and scheduled tribes in Section Officers' Grade Examination. (XXXVIII—24-3-70), 218-19.

Success of clerks grade II in Appendix IIA Examination, 1970 (XLI—5-5-70), 153.

Suggestions of working group on appointment of examiners. (XLI—8-5-70), 93.

Use of text books in examinations. (XLI—8-5-70), 141.

**EXCAVATION(S) :**

Excavations at Ayodhya (UP) and Patali Putra (Bihar). (XLI—8-5-70), 86.

Excavation at Mangrol in Junagarh district. (XL—24-4-70), 75.

Excavation of Historic Monument near Purana Qila, New Delhi (XXXVI—27-2-70), 54.

Expenditure on excavations at Purana Qila, New Delhi. (XXXVIII—24-3-70), 213.

Historical finds in India. (XLI—8-5-70), 124.

**EXCISE DEPARTMENT.**—Appointment of Collector in Department of Customs and Central Excise, Cochin. (XLI—18-5-70), 222.

**EXCISE DUTY :**

Abolition of duty on cheap mill made cloth. (XLI—20-5-70), 82.

Collection of Excise duty on Khandasar (XXXIX—13-4-70), 109.

Collection of income tax and excise duty from Sagar district in Madhya Pradesh. (XXXVII—16-3-70), 188-89.

Different rates of excise duty on in Assam and West Bengal. (XL—22-4-70), 78.

Excise duty on aluminium products. (XLI—11-5-70), 210-11.

Excise duty on cotton cloth. (XLI—20-5-70), 57-58.

Excise-duty on-iron safes (XLI—11-5-70), 129-39.

Excise Duty on Metal Containers of Geometrical and Colour Boxes. (XXXIX—20-4-70), 81-82.

Excise duty on tea. (XLI—20-5-70), 170.

Excise Duty on T.V. Sets. (XXXIX—20-4-70), 94-95.

Excise duty on Tobacco. (XXXIX—6-4-1970), 174.

Evasion of Central Excise duty by Tobacco Factories in Gujarat (XLI—18-5-70), 69.

Evasion of Excise Duty by a Firm dealing in Wireless Receiving Sets. (XXXIX—20-4-70), 80-81.

Evasion of excise duty by tobacco factories in Madhya Pradesh (XXXVII—16-3-70), 56-57.

Evasions of Excise Duty on Match Boxes (XXXVIII—30-3-70), 44.

Exemption from payment of excise duty on sugar used by Fruits and Vegetables Canning Industry. (XXXIX—6-4-70), 120—22.

Levy of uniform excise duty and abolition of export duty on tea. (XXXVII—4-3-70), 77-78.

Number of Assessments of Excise Duty in Delhi. (XXXIX—20-4-70), 81.

Opposition to the increase of excise duty on tea. (XXXVIII—11-3-70), 19.

Relaxation allowed by customs authorities for articles brought from Abroad (XXXIX—6-4-70), 49.

Replacement of excise duty by Sales Tax. (XLI—18-5-70), 130.

**EXCISE DUTY—Contd.**

Replacement of Excise Duty by Sales Tax.  
(XL—27-4-70, 204-05.

Replacement of Excise Duty by Sales Tax  
on Cloth, Tobacco and Sugar. (XXXIX  
—6-4-70), 5—18.

**EXHIBITION(S) :**

Exhibition organised by Japan External  
Trade Organisation. (XXXVI—25-2-70),  
172.

Expenditure on Expo-70 Exhibition in  
Japan. (XXXIX—8-4-70), 105-6.

Gandhi Darshan Exhibition (XXXVI—  
27-2-70), 69.

Gandhi Darshan Exhibition, Delhi. (XXX-  
VIII—3-4-70), 129-30.

Review Committee on future management  
of Gandhi Darshan Exhibition. (XLI—  
8-6-70), 83.

**EXPLORATORY TUBE-WELLS ORGA-  
NISATION :**

Second rig for Exploratory tube-well  
Organisation in Hoshangabad, M.P.  
(XXXVII—12-3-70), 181-82.

Work of Exploratory Tube-well Organisa-  
tion in Narbada Basin. (XXXVII—  
12-3-70), 182.

**EXPLOSIVES :**

Discovery of explosives along railway track  
near Silchar Railway Station. (XXXVIII  
—24-3-70), 373.

Recovery of explosives and transmitters in  
Ahmedabad during riots. (XXXVIII—  
24-3-70), 210.

EXPO '70 (XLI—6-5-70), 132; (XLI—13-5-  
70), 58.

Deputation of Departmental Officers to  
Expo '70. (XXXVI—25-2-70), 41-42.

Display of Yogic Aasanas at Expo '70  
(XLI—6-5-70), 83.

Expenditure on EXPO '70 to be held in  
Japan. (XXXVII—18-3-70), 40-41.

Indian Pavilion at EXPO-70 (XLI—6-5-70),  
80-81.

Participation in Expo'70 to be held in Japan.  
(XXXVIII—25-3-70), 167-68.

Sale of goods at Expo '70 in Osaka (Japan).  
(XLI—13-5-70), 22

Visit of dignitaries to India Pavilion—  
Expo '70 in Osaka-Japan. (XLI—20-5-70),  
139-40.

**EXPORT(S) :**

100 day exports crash programme launched  
on 1-1-70). (XXXVIII—1-4-70), 60.

Accumulation of Coal Stocks and Export  
thereof. (XXXIX—8-4-70), 66-67.

Agreement for export of False Eyelashes.  
(XLI—6-5-70), 48-49.

Ban on export of certain items. (XLI—  
6-5-70), 97-98.

Ban on export of rosewood and figure  
laurel wood. (XXXVI—25-2-70), 166-  
67.

Ban on Export of Scrap. (XLI—12-5-70),  
19-22.

Ban on the Export of Aluminium. (XXXIX  
—8-4-70), 50.

Ban on the Export of Calf Leather. (XXX-  
VII—18-3-70), 47-48.

Bank Aid for small exporters. (XXXVII—  
10-3-70), 73-74.

Boosting of Exports by Public Unde takings  
(XXXVI—2-3-70), 73-74.

Bulk orders for export of Machines and  
equipments to Russia. (XXXVII—  
17-3-70), 69.

Commercial agreements for import/export  
of films on a reciprocal basis. (XLI—  
20-5-70), 152-53.

Committee set up to advise STC to increase  
exports to USA. (XXXIX—8-4-70), 171.

Compulsory 10 per cent exports by Indian  
concerns. (XXXIX—8-4-70), 123.

Contract with Japan for Ore Export.  
(XXXIX—17-4-70), 31-43.

Co-ordination of export trade. (XXXVI—  
25-2-70), 169.

Declaration of policy to facilitate research in  
exports. (XLI—20-5-70), 43.

Decline in exports of Coir and Coir goods.  
(XXXVI—25-2-70), 170.

Decline in the Export of cotton Manufactur-  
ed Goods. (XXXVII—18-3-70), 166.

Desirability of Export of Iron Ore. (XXX-  
VII—18-3-70), 80.

Direct Negotiations for imports/exports by  
State Governments. (XXXVII—18-3-70)  
75.

Distribution of billets to re-rollers and ex-  
porters. (XXXVIII—24-3-70), 341—44.

Diversification of Exports. (XL—29-4-79),  
43.

**EXPORTS—Contd.**

- Diversification of production at Precision Instruments Plant at Kota. (XXXIX—7-4-70), 76-77.
- Diversification of Production by H. M. T. (XXXIX—7-3-70), 53-54.
- Engineering Goods Exports. (XXXVII—18-3-70), 95-96.
- Exports and imports handled by Indian ports. (XLI—8-5-70), 81.
- Exports by M/s. Mahindra and Mahindra Ltd. (XL—22-4-70), 181.
- Exports/Imports by the Small Scale Industries. (XXXVII—18-3-70), 161—63.
- Export Cells in Commercial Banks. (XXXVI—23-2-70), 200.
- Export from various States. (XLI—20-5-70), 107-08.
- Export of air conditioners. (XLI—20-5-70), 138.
- Export of Aluminium (XXXVII—11-3-70), 63.
- Export of Arecanut. (XLI—6-5-70), 38-39.
- Export of Bananas. (XXXVIII—25-3-70), 50-52.
- Export of Bananas. (XXXVII—4-3-70), 51-52.
- Export Trade. (XXXVII—11-3-70), 175; (XXXVII—18-3-70), 101-102.
- Export Trade in Various items. (XL—22-4-70), 194.
- Export Trade with U.S.A. (XXXVII—4-3-70), 171.
- Fall in Exports. (XXXVI—25-2-70), 102-03; (XLI—13-5-70), 37.
- Fall in Export of Fruit. (XXXVII—18-3-70), 73-75.
- Fall in export of humanhair (XLI—13-5-70), 185.
- Foreign exchange earned from exports of railway equipments (XLI—30-5-70), 70-71.
- Growth of Export-oriented Industries. (XXXIX—7-4-70), 120-21.
- Incentive for export. (XLI—6-5-70), 36-37.
- Import/export of diamonds. (XXXVII—16-3-70), 86.
- Income earned from Export of Steel. (XL—28-4-70), 71.
- Export of bananas from Gujarat. (XLI—20-5-70), 167.

**EXPORTS—Contd.**

- Export of Bananas from M.P. (XXXVIII—25-3-70), 117.
- Export of Bata Shoes. (XLI—6-5-70), 103-04.
- Export of bicycles. (XL—21-4-70), 55—57.
- Export of Bicycles. (XXXVIII—1-3-70), 100.
- Export of Bidis. (XXXVII—18-3-70), 147-50.
- Export of Bidis and Indian-made Cigars. (XXXVII—11-3-70), 39—41.
- Export of Birds and Animals. (XL—29-4-70), 112-13.
- Export of books. (XLI—13-5-70), 117.
- Export of carpet backings. (XLI—6-5-70), 98-99.
- Export of Cashewnuts. (XXXVII—11-3-70), 120-21.
- Export of cashewnuts to USSR. (XLI—13-5-70), 112.
- Export of Cement. (XL—29-4-70), 176.
- Export of Cereals. (XXXVII—5-3-70), 110-11.
- Export of Cereals and fruits by Food Corporation of India. (XXXVII—12-3-70), 143-44.
- Export of cloth to U.S.A. (XXXVII—4-3-70), 202.
- Export of coaches to Taiwan. (XLI—20-5-70), 84.
- Export of Coffee. (XL—29-4-70), 40.
- Export of Commodities from Maharashtra (XL—29-4-70), 140-41.
- Export of Cotton Yarn. (XXXIX—8-4-70), 55-56.
- Export of Cow and Calf Leather. (XXXVIII—1-4-70), 49.
- Export of deer musk. (XLI—13-5-70), 69.
- Export of Diamonds. (XXXIX—8-4-70), 54.
- Export of Diesel Oil. (XL—4-5-70), 48.
- Export of Documentary Films. (XLI—14-5-70), 87-88.
- Export of Dry Fruits. (XL—29-4-70), 123-24.
- Export of Engineering Goods. (XLI—6-5-70), 118-19.
- Export of Engineering Goods during 1970-71. (XXXIX—8-4-70), 24—26.
- Export of Engineering goods to USA. (XXXVII—11-3-70), 87-89.

**EXPORTS—Contd.**

- Export of Female Underwear Goods to USA. (XXXIX—8-4-70), 140-41.
- Export of Fish. (XXVIII—2-4-70), 75-77.
- Export of Flowers. (XL—29-4-70), 46-47.
- Export of footwear by State Trading Corporation. (XLI—13-5-70), 140.
- Export of Fruits. (XL—29-4-70), 55-56.
- Export of goods from Madhya Pradesh. (XXXVII—4-3-70), 173-74.
- Export of Gramophone records. (XLI—6-5-70), 155-56.
- Export of Grapes. (XXXVII—5-3-70), 151-52.
- Export of Groundnut Oil Cake and Linseed Oil Cake and its effect on Milk yield of Cows. (XXXIX—8-4-70), 72-73.
- Export of groundnuts and cotton seeds. (XXXVII—18-3-70), 128-29.
- Export of Gur. (XXXVII—5-3-70), 32-39.
- Export of Handloom Products. (XXXVIII—1-4-70), 53.
- Export of Handloom Products. (XXXVI—25-2-70), 89.
- Export of Handloom Projects. (XXXIX—8-4-70), 146.
- Export of heavy engineering corporation equipment to Russia. (XL—21-4-70), 141-42.
- Export of Hessian to U.S.A. (XXXVIII—25-3-70), 105-06.
- Export of Human Hair. (XXXVII—4-3-70), 167-68.
- Export by Iron and Steel Scrap Industry. (XXXVII—1-3-70), 5-9.
- Export of Ingots and Billets produced at Durgapur Steel Plant. (XXXVI—3-3-70), 157-58.
- Export of Indian Films. (XXXVII—11-3-70), 152.
- Export of iron ore. (XXXVII—11-3-70), 149.
- Export of iron ore through Paradeep port. (XLI—20-5-70), 135-36.
- Export of Iron Scrap. (XLI—6-5-70), 19-22.
- Export of Jute to European Economic Community. (XXXVII—4-3-70), 9-19.
- Export of lac. (XLI—20-5-70), 22-25.
- Export of "Lichi". (XLI—20-5-70), 96.
- Export of Lichi. (XLI—13-5-70), 131.

**EXPORTS—Contd.**

- Export of Liquor. (XXXVII—4-3-70), 128-29.
- Export of Machine tools. (XXXVII—10-3-70), 216.
- Export of Machine Tools by Hindustan Machine Tools Ltd. (XXXVI—3-3-70), 55-56.
- Export of mangoes. (XXXVIII—1-4-70), 140.
- Export of Mangoes from M.P. (XXXVIII—25-3-70), 117-18.
- Export of manganese ore to west European Countries. (XXXVIII—18-3-70), 78-79.
- Export of Marine Products. (XXXIX—8-4-70), 95-96.
- Export of Mica. (XXXVI—25-2-70), 132-34.
- Export of mineral ores. (XXXVIII—1-4-70), 57.
- Export of Monkeys. (XLI—13-5-70), 72.
- Export of Nagpuri Oranges. (XXXVIII—25-3-70), 64-65.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 9-11.
- Export of Non-Vegetarian food. (XLI—6-5-70), 45-46.
- Export of oilseeds, groundnuts and edible oil to UK, USA and USSR. (XLI—13-5-70), 84.
- Exports of Opium. (XL—27-4-70), 41-42.
- Export of Petroleum products by Indian Oil Corporation. (XXXII—20-4-70), 185.
- Export of pig Fats. (XXXVIII—1-4-70), 117.
- Export of preserved food. (XLI—13-5-70), 48.
- Export of Raw Sugar. (XXXIX—9-4-70), 58-59.
- Export of rice in 1969-70 (XXXVIII—28-3-70), 142-43.
- Export of roses. (XLI—20-5-70), 85.
- Export of Roses through S.T.C. (XXXVII—18-3-70), 103.
- Export of salt. (XXXVII—11-3-70), 27-29.
- Export of Salt to Nepal and other Countries. (XXXVI—3-3-70), 210-11.
- Export of seeds by National Seeds Corporation. (XXXVIII—26-3-70), 57.
- Export of sheep skins to France. (XLI—6-5-70), 47-48.

**EXPORTS—Contd.**

- Export of shellac. (XXXVII—11-3-70), 24-27.
- Export of Silver. (XL—29-4-70), 158.
- Export of Sports Goods. (XL—29-4-70), 37.
- Export of sports Goods (XXXVIII—25-3-70), 129-30.
- Export of Steel. (XXXVII—17-3-70), 31.
- Export of steel. (XXXVII—10-3-70), 79-80.
- Export of Steel to developing countries. (XLI—12-5-70), 76-77.
- Export of steel to Pakistan. (XXXVIII—1-4-70), 155.
- Export of Steel to Russia. (XXXVII—17-3-70), 47-48.
- Export of steel to Russia. (XLI—19-5-70) 82-83.
- Export of steel to U.S.S.R. (XXXVII—11-3-70), 104-05.
- Export of Structural produced at Bhilai Steel Plant. (XXXVII—10-3-70), 86-87.
- Export of substandard drugs to Foreign countries. (XXXVIII—1-4-70), 90.
- Export of Sugar. (XXXVIII—26-3-70), 205-06.
- Export of sugar by Indian Sugar Industry Corporation, Delhi (XXXVIII—2-4-70), 68-69.
- Export of sugar during 1969. (XXXVII—12-3-70), 144.
- Export of sugar to U.K. and USA. (XXXVII—5-3-70), 142.
- Export of tea. (XXXVII—4-3-70), 32-35.
- Export of Textiles. (XXXVII—4-3-70), 59-60.
- Export of Textiles. (XLI—6-5-70), 123-24.
- Export of textiles (XLI—20-5-70), 168.
- Export of Textiles to U.K. (XXXVII—18-3-70), 101-10.
- Export of textile to U.K. (XXXVII—11-3-70), 144-45.
- Export of tea. (XXXVII—4-3-70), 55-56.
- Export of tinned Mangoes. (XLI—13-5-70) 56.
- Export of tobacco. (XL—29-4-70), 172-73.
- Export of wagons. (XXXVII—4-3-70), 155-56.

**EXPORTS—Contd.**

- Export of woollen hosiery through S.T.C. (XXXVII—11-3-70), 176-77.
- Export orders for Bharat Heavy Electricals Ltd. (XXXVII—17-3-70), 80-81.
- Export orders from foreign countries by Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 83.
- Export potential survey of Civil Engineerins Consultancy. (XXXVII—11-3-70), 92-93.
- Exports through the minerals and metal trading corporation. (XLI—20-5-70), 124-26.
- Exports to African countries. (XL—29-4-70), 129-30.
- Export to East European Countries. (XXXVII—4-3-70), 38-39.
- Export to East European Countris. (XXXVII—18-3-70), 68.
- Exports to Saudi Arabia (XL—29-4-70), 105.
- Incorporation of price & revision clause in the contract entered with Japan for export of Iron ore. (XLI—20-5-70), 89-90.
- Increase in export of Handicrafts. (XXXVI—25-2-70), 153-55.
- Increase in Textile exports to U.S.A. (XXXVIII—1-4-70), 51.
- Increase in the Export of Permanent Magnets Co. (XXXVII—18-3-70), 94-95.
- Indian Bogies for Taiwan Railway Administration. (XXXVI—3-3-70), 149-50.
- India's exports to U.S.S.R. (XXXVIII—25-3-70), 84-85.
- India's poor performance in world export trade during 1969. (XLI—20-5-70), 51-52.
- Loss of export Market in Manganese (XXXVII—4-3-70), 63.
- Loss of foreign exchange due to fall in export of footwear to USSR (XXXVII—11-3-70), 103-04.
- Low export of hides and skins. (XLI—20-5-70), 44-45.
- Machinery to review the Export Performance. (XXXVII—18-3-70), 99.
- Market in Singapore for Indian goods (XXXVIII—1-4-70), 1-7.
- Mica Exports and Wages of Workers in Mica Industry, (XXXVIII—2-3-70), 43.
- Nationalisation of export of jute and tea. (XLI—20-5-70), 55.

**EXPORTS—Contd.**

- Notice for closure of steel companies in West Bengal and its effect on crash export plan. (XL—21-4-70), 110-11.
- Opposition for creation of Surpluses for export through restraints on domestic consumption. (XXXVI—25-2-70), 35.
- Opposition to levy of surcharge on port charges on export cargoes. (XLI—8-5-70), 95.
- Over-Invoicing and Under-Invoicing of Exports. (XXXIX—20-4-70), 7-11.
- Payment of bonus on export of rice from Madhya Pradesh. (XL—30-4-70), 109-10.
- Pending export orders. (XXXVII—11-3-70), 169-70.
- Performance of selected Industries in Export performance. (XLI—6-5-70), 31-32.
- Plan to give priorities for export. (XXXVII—11-3-70), 109.
- Preservation and Canning of Mangoes for Export. (XXXVII—4-3-70), 86-87.
- Production and Export of MICA. (XXXVI—2-3-70), 143-44.
- Production of quality goods. (XLI—5-5-70), 93-95.
- Production of variety of oranges and Bananas which are popular in Foreign Countries for export. (XXXVIII—26-3-70), 211-12.
- Profits made by the Tea and Jute due to Reduction in Export Duty. (XXXIX—8-4-70), 40-41.
- Proposal for export of 'Lichi' from Bihar (XLI—13-5-70), 119.
- Quota for export of steel products (XL—21-4-70) 128.
- Quota for tea export between India and Ceylon. (XXXVII—11-3-70), 41-42.
- Report on the Export of Leather. (XXXVII 18-3-70), 168-69.
- Requirement of steel for export of Engineering Goods. (XXXVII—11-3-70), 124.
- Schemes and Plans for Export of Sports goods. (XL—29-4-70), 59-60.
- Separate quota for Billets to Re-Roller-Exporters. (XXXVIII—24-3-70), 70.
- Separate Section in Nationalised Banks for financing exporters. (XXXVII—10-3-70), 75-76.
- Short term policies for achieving export target (XLI—13-5-70), 153.
- Special Training programme in Export Promotion and Trade Expansion. (XXXVI—25-2-70), 176-77.

**EXPORTS—Contd.**

- Subsidy on coir goods exports. (XXXVII—11-3-70), 37.
- Survey of demands of Engineering goods for export to European Market. (XXXVIII—25-3-70), 83-84.
- Survey of export of Fruits and Vegetables. (XXXVII—4-3-70), 126-27.
- Survey Regarding Increase in Export Trade. (XL—22-4-70), 38.
- Target for the export of Railway Wagons. (XXXVII—18-3-70), 87.
- Trend in the indices of exports imports (XLI—20-5-70), 150-51.
- Uniform procedure regarding export of woollen fabrics of hosiery. (XXXVIII—25-3-70), 116.
- U.S. Company for financing India's Exports. (XXXVII—9-3-70), 357.
- Value of Exports and Imports. (XXXVI—25-2-70), 49.
- Violation of Import/Export Regulation. (XXXIX—8-4-70), 155-56.
- Wig trade and its exports. (XXXVI—25-2-70), 167-68.

**EXPORT DUTY :**

- Abolition of Export Duty. (XXXVII—18-3-70), 81-82.
- Abolition of export duty. (XLI—20-5-70), 130.
- Abolition of export duty on jute goods. (XLI—20-5-70), 95.
- Abolition of Export Duty on Jute Manufacturers. (XL—29-4-70), 94.
- Export Duty on Coir Yarn. (XXXIX—8-4-70), 94-95.
- Levy of uniform exices duty and abolition of export duty on tea. (XXXVII—4-3-70), 77-78
- Profits made by the Tea and Jute exporters due to Reduction in Export Duty. (XXXIX—8-4-70), 40-41.

**EXPORT PROMOTION COUNCIL :**

- Appointment of a director of M/s. Lynx Machinery Limited on the export promotion council. (XLI—20-5-70), 144.
- Charges against some Members of export promotion council. (XLI—20-5-70), 140-41. ‡
- Export promotion council and commodity boards. (XLI—20-5-70), 141-43.

**EXPORT PROMOTION COUNCIL—Contd.**

Foreign tours of Members and officials of the export promotion council. (XLI—20-5-70), 49-50.

**EXPORT SERVICE AGENCY :**

Establishment of export service agency and Industrial Raw Material Centre. (XLI—6-5-70), 99-100.

**EX-RULERS :**

Abolition of privileges of Ex-Rulers of States coming within the Purview of State Governments. (XXXIX—10-4-70), 47.

Commemorative stamp on Sayaji Rao former Maharaja of Baroda. (XLI—14-5-70), 75-76.

Employment of Personal Staff of Rulers of Former Indian States. (XXXIX—10-4-70), 122.

Heirloom Jewellery of late Nawab of Rampur. (XXXVIII—24-3-70), 146.

Jewellery of the Maharaja of Gwalior. (XL—1-5-70), 82-83.

Reapproachment with princes on privy purses. (XL—1-5-70), 186-87.

Reduction in spending of Foreign Exchange by Princes. (XXXIX—13-4-70), 95.

Repatriation of valuables belongings to the Maharaja of Nabha. (XXXIX—6-4-70), 203.

Suggestions to obtain Supreme Court's opinion to abolish Privy Purses and Privileges of former Rulers. (XXXVIII—24-3-70), 119.

Valuation of property of Maharaja of Darbhanga. (XXXIX—13-4-70), 178.

**EX-SERVICEMEN :**

Absorption of Ex-Emergency Commissioned Officers in Indian Oil Corporation Ltd. (XXXIX—13-4-70), 90.

Acreage of land holding as basis for allotment of Tractors to ex-servicemen. (XXXVII—5-3-70), 224-25.

Allotment of agricultural land to Ex-servicemen in M.P. (XXXVIII—1-4-70), 103.

Allotment of land to Landless Ex-servicemen in M.P. (XXXVIII—1-4-70), 110.

Allotment of light and heavy Russian Tractors to Ex-Servicemen. (XL—29-4-70), 109.

Annual function of ex-servicemen. League. (XL—29-4-70), 162.

**EX-SERVICEMEN—Contd.**

Chinese paying particular attention for Gorkha ex-soldier of Indian army (XLI—13-5-70), 105.

Consultation with retired Army Generals regarding defence of the country. (XXXVII—4-3-70), 175.

Ex-Servicemen allotted residential plots and cultivable land in Andaman and Nicobar Islands. (XLI—6-5-70), 70-71.

Number of unemployed ex-servicemen in Madhya Pradesh (XLI—20-5-70), 120-21.

Permanent welfare officers for ex-servicemen in MP (XLI—20-5-70), 121.

Proposal for settlement of Ex-servicemen in NEFA. (XXXVII—25-3-70), 34.

Rehabilitation of ex-servicemen in J & K, Rajasthan and Kutch. (XXXVII—11-2-3-70), 184-85.

Rehabilitation of ex-servicemen in Madhya Pradesh in Civil Employment. (XL—29-4-70), 137-38.

Representation from Re-employed Ex-Servicemen of Kerala for Enhancement of Pension. (XXXIX—8-4-70), 167-68.

Settlement of ex-soldiers on Rajasthan Pakistan border (XLI—13-5-70), 135.

Settlement of former and retired Jawan on Kutch-Pakistan border (XLI—16-6-70), 82.

Statement made by Gen. Cariappa for redressal of grievances of ex-servicemen (XLI—13-5-70), 86.

*Debates*

Reported Statement of Minister of Defence re. Resettlement of ex-servicemen. (C.A. XI—21-4-70), 191-202.

**EXTRADITION AGREEMENT :**

Talks with Malaysia on extradition agreement. (XL—29-4-70), 46.

**EYE OPERATIONS :**

Setting up of project and camps for eye operations. (XL—4-5-70), 147.

**EYELASHES :**

Agreement for export of False Eyelashes. (XLI—6-5-70), 48-49.

**F.A.C.T. :**

C.B.I. Inquiry into charges against Managing Director of F.A.C.T., Alwaye (XXXVI—23-2-70), 42-43.



**F. A. C. T.—Contd.**

High cost of production of Fertilisers in F.A.C.T. (XXXIX—13-4-70), 146.

Introduction of Central Industrial Security Force in Cochin Division of F.A.C.T. (XXXIX—6-4-70), 25-40.

Loss suffered by Fertilizers and Chemicals Travancore Ltd. (XL—4-5-70), 145.

Scheduled Castes and Scheduled Tribes in F.A.C.T. Factory, Travancore-Cochin. (XL—27-4-70), 84.

**FACTORY (IES) :**

Appointment by Government of labour welfare officers in factories (XLI—7-5-70), 145-46.

Closure of Factories in States and Resultant unemployment. (XXXVI—26-2-60), 52-53.

Delay in permission for transfer of IBM Factory from Bombay to Bangalore. (XL—29-4-70), 78-79.

Equipments required for factories during Fourth Plan. (XXXVI—3-3-70), 132-33.

Factories in Public Sector in Rajasthan (XXXIX—6-4-1970), 85-86.

Factor in Rae-Bareli. (XLI—12-5-70), 113-14.

Inspection of factories. (XLI—14-5-70), 162.

Licensing of New Factories for producing concrete from Fly-Ash. (XLI—12-5-70), 71-72.

Progress in setting up factories for Manufacture of Baby Food. (XXXIX—7-4-70), 67-68.

Removal of restrictions on factories manufacturing Motor spare parts. (XXXIX—3-3-70), 111-113.

Setting up of a factory at Lucknow for the Manufacture of Aircraft Components. (XXXVII—11-3-70), 81-82.

Setting up of a tractor factory in Gujarat (XLI—12-5-70), 89-90.

Setting up of factories for producing organic manure from Garbage. (XLI—7-5-70), 64-65.

Setting up of factory in Nepal by Former Chief Minister of Orissa. (XXXVIII—24-3-70), 299-300.

Setting up of resin and turpentine factory in Himachal Pradesh. (XLI—19-5-70), 113-114.

**FACTORY (IES)—Contd**

Strength of workers in factories in States. (XXXVII—12-3-70), 67.

**FAIR PRICE SHOP(S) :**

Closure of Fair Shop in Andrews Ganj, New Delhi. (XXVIII—2-4-70), 144.

Expansion of Fair Price Shops to check rising trend of prices. (XXXVII—17-3-70), 58-59.

**FAMILY AND CHILD WELFARE SCHEME(S).**—Introduction of family and child welfare schemes. (XL—21-4-70), 102-103.

**FAMILY PENSION :**

Family pension cases lying pending in the office of Controller of Defence Accounts, Allahabad. (XXXVII—18-3-70), 174-175.

Family pensions to Government Employees. (XXXVI—23-2-70), 121-22.

**FAMILY PLANNING :**

Achievement of Family Planning Programmes. (XXXVI—2-3-70), 125-26.

Advertisement of Contraceptives. (XXXVIII—30-3-70), 77.

Allocation of funds for Family Planning Programme during the Fourth Plan. (XXXVI—23-2-70), 184-86.

Appointment of qualified Health visitor at Gram Panchayat for running of Family Planning programme effectively. (XL—4-5-70), 218-19.

Ban on use of Pill for Family Planning. (XXXVI—2-3-70), 118-19.

Centres for tubectomy operations in Mysore. (XXXVII—16-3-70), 160.

Check on Operation of Unmarried Young Person for Family Planning. (XL—4-5-70), 166-67.

Complaints against diversion of funds for family planning to other items (XLI—11-5-70), 228.

Contract for Family Planning Publicity to foreign advertising firm. (XXXVIII—30-3-70), 111.

Cost effectiveness of family planning. (XLI—18-5-70), 31.

Curb on increase in population in the country through family planning campaign. (XL—4-5-70), 141-42.

## FAMILY PLANNING—Contd.

- Decrease in Birth rate as a result of Family Planning Campaign. (XXXVII—9-3-70), 420.
- Development of Anti-child birth Pill from Herb. (XXXVI—2-3-70), 192-93.
- Display of hoardings for "Nirodh" in Delhi. (XXXIX—13-4-70), 56-57.
- Duties of Doctors working on the Family Planning Side. (XXXIX—20-4-70), 203-04.
- Education on Population Control. (XXXIX—20-4-70), 144-45.
- Effect of "Nirodh" in Family Planning. (XXXIX—6-4-70), 185.
- Effect of opposing Family Planning by Religious Institutions (XL—4-5-70), 48-49.
- Enquiry into sterilisation of those persons who are no longer able to procreate. (XL—4-5-70), 217-18.
- Expenditure on Family Planning Programme and Operations in States. (XL—27-4-70), 183-84.
- Expenditure on family planning programme in U. P. during 1969-70. (XLI—18-5-70), 186.
- Experiments with Ayurvedic, Unani and Sidha recipes for Family Planning. (XI—27-4-70), 97-98.
- Family Planning and Sex Education in Schools. (XL—4-5-70), 143-44.
- Family Planning as Compulsory Curriculum in Medical Colleges. (XL—27-4-70), 151.
- Family Planning Centre in Pauri Garhwal of U. P. (XXXIX—13-4-70), 163.
- Family Planning Centres in Pauri Garhwal of Uttar Pradesh. (XL—27-4-70), 145-46.
- Family planning Centres in the Country (XLI—18-5-70), 187.
- Family Planning in Cattle. (XXXVI—26-2-70), 55-56.
- Family Planning Programme (XLI—11-5-70), 162-64; (XLI—18-5-70), 82.
- Family Planning Programme among Muslims. (XXXIX—20-4-70), 164-66.
- Family Planning programme in Bihar. (XLI—18-5-70), 185.
- Family Planning Programme in Rajasthan. (XXXIX—13-4-70), 50-51.

## FAMILY PLANNING—Contd.

- Family Planning Programmes as religious taboo. (XXXVI—2-3-70), 203-04.
- Family Planning Progress amongst Poor and Backward Classes and Muslims. (XXXIX—6-4-1970), 122.
- Family Planning Publicity through Railways. (XXXVI—24-2-70), 179.
- Family Planning under threat (XLI—11-5-70), 161-62.
- Family Planning work in rural areas. (XXXVII—16-3-70), 216-17.
- Family Planning Schemes. (XXXVI—23-2-70), 47.
- Grants to States for Family Planning Programme. (XXXVII—9-3-70), 259.
- I.U.C.D. Programme. (XXXIX—6-4-70), 166.
- Implementation of family planning programme in States. (XLI—18-5-70), 45.
- Legalisation of compulsory operation for parents having more than required numbers of Children. (XXXIX—13-4-70), 129.
- Loop causing abortion and cancer. (XXXVII—9-3-70), 359.
- Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 11-19.
- New family planning centres in Gujarat State. (XLI—18-5-70), 67.
- Oral Contraceptive Pill. (XL—4-5-70), 19-23.
- Orientation to Private Medical Practitioner for Family Planning Programme. (XXXVIII—30-3-70), 146.
- Progress in States of Family Planning Programmes. (XLI—11-5-70), 122-24.
- Removal of defects from Family Planning Campaign. (XLI—18-5-70), 115.
- Research Works on Family Planning by "Path Finder Fund". (XXXIX—13-4-70), 79-80.
- Restriction on use of pill. (XXXVII—9-3-70), 254.
- Scheme for effective involvement of the working class in Family Planning. (XXXVIII—30-3-70), 161.
- Setting up Family Planning Centre in Urban and Rural Areas of Madhya Pradesh. (XL—4-5-70), 114-15.
- Tablet for Family Planning prepared from indigenous medicines in Kerala. (XL—4-5-70), 112.

**FAMILY PLANNING—Contd.**

Targets for sterilisation, IUCD insertions and contraceptives. (XXXIX—13-4-70), 110-11.

Vasectomy cases, Statewise. (XXXVI—23-2-70), 209.

Vasectomy operations. (XXXVII—9-3-70), 68.

**FAMINE(S) :**

Aid to States for famine, drought and flood reliefs. (XXXVII—9-3-70), 362.

Allocation of amount for Famine Relief in Rajasthan. (XXXVI—23-2-70), 219-20.

Appointment of a Central Committee for Famine Relief in Rajasthan. (XXXVIII—30-3-70), 91.

Ceiling for famine relief in Rajasthan. (XXXIX—16-4-70), 41.

Central Assistance for famine-hit areas in Rajasthan and Tamil Nadu. (XXXVII—9-3-70), 282.

Conditions of famine-affected areas of Rajasthan and water supply in that area. (XXXVII—5-3-70), 132-34.

Famine in Bihar. (XL—30-4-70), 43-44.

Foreign aid for famine, affected areas in Rajasthan (XXXIX—16-4-70), 39.

Population affected due to Famine in the country. (XXXVII—5-3-70), 180-81.

Report of Central Committee on Famine Stricken areas in Rajasthan. (XLI—18-5-70), 106.

Transshipment of Foodgrains to and Cattle from Famine Stricken Areas in Rajasthan. (XXXIX—7-4-70), 47-48.

**FARE(S) AND FREIGHT(S) :**

Air Freight concession to Cotton Handloom Textiles. (XXXVII—13-3-70), 109-110.

Conditions of Travel and Increase in fares on Central and Western Railways. (XXXVI—24-2-70), 53-54.

Demand for increase in fares by taxi-operators in Delhi. (XL—24-4-70), 161.

Fare Raise by I. A. C. (XXXVII—13-3-70), 94-95.

**FREIGHT RATES :**

Fixation of freight rates for Oil Tankers by Tanker Brokers Association in London. (XXXIX—6-4-70), 191-92.

Foreign Exchange spent by way of freight on Cargo carried by Foreign Ships. (XXXVII—13-3-70), 176-77.

**FREIGHT RATES—Contd.**

Freight payments to foreign shipping Companies. (XXXIX—10-4-70), 169.

Increase in cost of vegetables due to increase in freight. (XXXVIII—24-3-70), 296.

Increase in fares of first class season tickets on Bombay Central Railway. (XXXVII—10-3-70), 158-59.

Increase in Freight rates and passenger fares. (XXXVII—10-3-70), 178-79.

Increase in freight rates for oil tankers by Tanker Brokers Association. (XXXIX—6-4-70), 198-99.

Issue of a fare-receipt or ticket by a guard. (XXXVIII—24-3-70), 323-25.

Upward revision of freight charges by Oil Tankers. (XXXVII—9-3-70), 79.

**FARAKKA BARRAGE PROJECT :**

Completion of Farakka Barrage Project. (XL—29-4-70), 167-68.

Farakka issue to be raised by Pakistan in U. N. O. (XLI—6-5-70), 22-24.

Farakka Project. (XXXVII—11-3-70), 47-48.

Labour problem in Farakka Barrage Project. (XXXVI—25-2-70), 75-76.

Labour trouble in Farakka Project. (XL—30-4-70), 112.

Machinery and parts of equipment stolen from Farakka project. (XXXVI—25-2-70), 67-68.

Materials pilfered by Officials of Farakka Barrage. (XXXVII—18-3-70), 96-97.

Memorandum from the employees of Farakka Barrage Project. (XLI—13-5-70), 57.

Re-employment of Farakka Barrage Employees. (XXXVII—4-3-70), 111-12.

Statement of Shri K. G. Bose Regarding Farakka Project employees. (XXXVI—25-2-70), 123-24.

Transfer of Farakka Barrages Administration to Defence Ministry. (XL—22-4-70), 174.

**FARM(S) :**

Establishment of more Central Farms during Fourth Plan. (XLI—14-5-70), 139-40.

**FARM LABOURERS :**

Study made by National Labour Commission regarding Farm Labourers. (XI—30-4-70), 25-28.

**FARMER(S) :**

Aid to farmers of insect-infested wheat crop in Eastern U.P. (XXXVII—5-3-70), 284-85.

Central aid to famine-stricken farmers of Madhya Pradesh for purchase of seeds. (XXXVII—12-3-70), 215-16.

Compensation to farmers whose land was acquired for soanai crossing station at Mathura Hathras Metre-Gauge Line. (XXXVII—17-3-70), 182-83.

Compensation to farmers whose lands were forcibly occupied in west Bengal (XLI—14-5-70), 111.

Criteria for allotting imported tractors to Agro-Industrial Corporation of States and their distribution to farmers. (XLI—14-5-70), 171-72.

Direct loans given by State Bank of India to Farmers in M.P. (XL—4-5-70), 184-85.

Direction to Banks for credit to small farmers and self-employed persons. (XXXVI—23-2-70), 140-42.

Field Trials of new varieties of seeds before their sale to farmers. (XL—23-4-70), 152.

Mobile customs service for farmers in Punjab. (XXXVII—12-3-70), 22-25.

Non-payment of Sugar-Cane price by sugar-mills to farmers. (XL—30-4-70), 40-42.

Participation of small farmers in agricultural programmes. (XXXVII—12-3-70), 141.

Schemes to supply tractors on Hire Basis to Farmers. 59-60.

Settlement of farmers and retired Jawans on Kutch-Pakistan border. (XLI—15-5-70), 82.

Small farmers development agency in Ladakh. (XXXIX—16-4-70), 63.

Supply of treated seeds to farmers. (XXXVII—12-3-70), 71.

**FARMERS COMMISSION.**—Appointment of Farmers Commission (XL—30-4-70), 129-30.

**FARMING :**

Recommendation of committee on modernisation of farming. (XLI—5-7-70), 113-14.

Suggestion by British Economist on efforts to make small farming successful. (XXVIII—2-4-70), 32.

**FATS.**—International Conference on production and marketing of edible oils and fats. (HAH Dis.) (XXXIX—13-4-1970), 338-50.

**FATHER 'D' COSTA, REV.**—Murder of Rev. Father 'D' Costa in Garo hills district. (XLI—15-6-70), 116.

**FAZILKA ISSUE.**—Former Punjab Chief Minister's Statement re. status of Fazilka. (XXXIX—10-4-70), 34.

**FEE(S) :**

Fee paid by film producers to Board of Film Censors for Certification. (XL—23-4-70), 154.

Imposition of restriction of fees charged by Public Schools. (XXXIX—10-4-70), 104.

Uniform Fee level in Primary and Secondary Schools in States. (XXXVII—13-3-70), 194-95.

**FEDERAL REPUBLIC OF GERMANY :**

Balance of Trade with U. S. A. and Federal Republic of Germany. (XXXVII—18-3-70), 124-26.

West German Assistance for Aromatic Projects of Petro-chemicals Corporation. (XL—27-4-70), 227-28.

**FEDERATION OF DELHI STATE HOSPITAL EMPLOYEES UNION**

Memorandum from Federation of Delhi State Hospital Employees Union. (XXXIX—6-4-1970), 144.

**FEDERATION OF HOTELS AND RESTAURANTS ASSOCIATION OF INDIA.**

Suggestion by Federation of Hotels and Restaurants Association of India to have New Review Committee for Classification of Star Hotels. (XXXIX—17-4-70), 61-62.

**FEDERATION OF INDIAN CHAMBERS OF COMMERCE AND INDUSTRY**

Concern by F. I. C. C. I. on increasing Unemployment. (XXXVI—26-2-70), 137-38.

Indo-German collaboration talks with Representatives of F. I. C. C. I. (XXXIX—14-4-70), 97.

Opposition to conversion of Loans to Companies into equity shares by Federation of Indian Chambers of Commerce. (XXXIX—6-4-70), 203-04.

## FERTILISER(S) :

- Accumulated stock of fertilizer. (XXXVII—5-3-70), 89-90.
- Aerial Spray of fertilizer. (XXXVI—26-2-70), 73-75.
- Alleged Indulgence in Black-marketing and Profiteering in Fertiliser Business by Fertilizer Companies in Private Sector. (XXVIII—2-4-70), 57-58.
- Alternate raw material for production of fertilizer. (XL—4-5-70), 27-31.
- Appointment of Publicity Assistants in FACT. (XXXVII—9-3-70), 386.
- Average consumption of Chemical Fertilizer per acre per year in India as compared to foreign countries. (XXVIII—2-4-70), 99.
- Average consumption of fertilizer per Hectre. (XXXVII—5-3-70), 119-21.
- Consumption of Chemical fertilizers and its effect on Food Production. (XXXVII—12-3-70), 169-71.
- Consumption of fertilizers during 1969-70 Khariff. (XXXVII—5-3-70), 123-24.
- Decision by Private Sector Units to cut Down Production Targets of Fertilisers. (XXXIX—20-4-70), 200.
- Delicensing of Marketing of fertilizer consumptions. (XXXVI—26-2-70), 63.
- Distribution of Fertilizer to Farmers in Manipur. (XXVIII—2-4-70), 127-28.
- Effect of consumption of fertiliser on food production. (XXXVI—26-2-70), 177-79.
- Effect of fertilizer levy on its consumption. (XXXVI—26-2-70), 42-43.
- Excessive use of fertiliser and its ill effects. (XXVIII—2-4-70), 52-53.
- Experimental production of mixed formation of DDT and fertilizers (XXXVII—16-3-70), 176-77.
- Extraction of oil and production of fertilizers from grass in Gujarat. (XL—4-5-70), 111.
- F.C.I.'s scheme for Training Unemployed Graduates to marketing Agricultural Inputs. (XXXIX—20-4-70), 204-05.
- Fall in Consumption of fertilizers. (XXXVI—26-2-70), 59-61. (XXXIX—9-4-70), 42-43.
- Falls in fertilizer ouput. (XXXVII—5-3-70), 73-75.

## FERTILISER(S)—Contd.

- Fall in price of fertilisers. (XXXVII—16-3-70), 74-75.
- Fall in supply of Fertilisers. (XL-23-4-70), 185-86.
- Fall in the Off-Take of fertilizers. (XXXVII—5-3-70), 13-25.
- High cost of production of Fertilisers in F.A.C.T. (XXXIX—13-4-70), 146.
- High prices of fertilizers in India as compared with Foreign countries. (XXXVIII—26-3-70), 229-30.
- High sale price of bone fertilizer. (XXXIX—16-4-70), 75.
- Import of fertilisers during 1968-69 and 1969-70 and their distribution. (XXXIX—16-4-70), 35.
- Import of Fertilizer in 1970-71. (XXXVII—26-3-70), 227.
- Import of Mutton Tallow, Fertilizers and skins. (XXXVII—11-3-70), 146-48.
- Increase in Price of Fertiliser, Seeds and Wages of Agricultural Labour. (XXXIX—9-4-70), 149-50.
- India's collaboration with Mauritius Fertilizers Corporation. (XXXVIII—9-3-70), 279.
- Indiscriminate use of fertilizers and Insecticides. (XXXVII—12-3-70), 64-65.
- Lack of demand and fall in production of superphosphate fertiliser. (XLV—11-5-70), 137.
- Loss in production at Nangal Fertilizer Factory due to inadequate supply of Electricity. (XXXVII—9-3-70), 311.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-5-70), 7-20.
- Mangalore fertilizer Plant project. (XXXVII—9-3-70), 75.
- Measures to Improve Distribution System of Fertilisers. (XXXIX—9-4-70), 49.
- Preference in Disposal of Imported fertilizers. (XXXVI—26-2-70), 48-49.
- Process for Production of Phosphatic fertilizers without using large quantity of Sulphur. (XLI—18-5-70), 207.
- Production of Fertilisers at Gorakhpur Unit of Fertilisers Corporation of India. (XL—27-4-70), 88.
- Profits earned Planning by and development division of Sindri Fertilizers. (XXXVII—9-3-70), 310.
- Promotion of use of fertilisers and its effect on soils. (XXXVIII—26-3-70), 74-76.

**FERTILIZER(S)—Contd.**

- Promotion of use of fertilizer under Fourth Plan period. (XXXVIII—26-3-70), 100-102.
- Purchase price and results of use of indigenous and imported fertilizers. (XL—23-4-70), 137-39.
- Reduction in price of fertilisers consequent on fall in price of sugarcane, gur and Khandvari. (XLI—7-5-70), 39.
- Reduction in price of fertiliser to boost Agricultural production. (XL—23-4-70), 62.
- Requirement of Nitrogen, Phosphate and Potassium during Fourth Plan. (XXXIX—20-4-70), 106-07.
- Sale and popularisation of consumption of fertilisers in East U.P. (XL—4-5-70), 74.
- Sale of fertilisers by Israel to India. (XXXVII—1-4-70), 128.
- Sale of Manure to farmers at Higher Rates. (XXXVI—26-2-70), 175-76.
- Setting up of factories for producing organic manure from Garbage (XLI—7-5-70), 64-65.
- Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31.
- Setting up of Fertiliser credit Guarantee Corporation to remove bottleneck in Fertiliser consumption. (XXVIII—2-4-70), 38-39.
- Setting up of Naptha Based Chemical Fertilizer Factories. (XXXVIII—30-3-70), 205.
- Shares of Foreigners and Indians in Goa Fertilizer Project. (XLI—18-5-70), 196.
- Stepping up Production of Fertilisers (XXXIX—20-4-70), 194.
- Steps to achieve Fourth Plan Targets of Nitrogenous fertilizers. (XXXVI—2-3-70), 111-12.
- Streamlining of procedure for sale of chemical fertilizers. (XXXVII—5-3-70), 50-51.
- Study on the use of fertilisers by Food Corporation of India. (XLI—14-5-70), 152.
- Substitution of Naptha by heavy residue for Fertilizer Production. (XXXVIII—30-3-70), 154.
- Supply of Chemical Fertilisers to U. P. (XL—23-4-70), 186

**FERTILIZER(S)—Contd.**

- Supply of Fertilizer to States during last three years. (XL—23-4-70), 182-84.
- Supply of fertilisers, seeds and foodgrains to Rajasthan. (XXXVIII—6-3-70), 126-69.
- Survey of sale of fertilizers in coming ten year's. (XLI—14-5-70), 96-97.
- Training programme or SSLC Examination passed evictees for job in Cochin Fertilizer project. (XXXVII—9-3-70), 291.
- Use of heavier petroleum fractions as raw materials for fertilisers. (XLI—11-5-70), 201-02.
- Visit by West Germany's Reconstruction loan Corporation delegation to study India's Fertilizer Needs. (XXXVII—9-3-70), 294.
- Visit of Delegation from West Germany to assess fertilizer needs of the Country. (XXXVI—23-2-70), 154-55.

*Debates*

- Boqus payment from Central Revenues for transportation of fertilisers. (CA) (XXXIX—13-4-70), 213-32.

**FERTILIZER CORPORATION OF INDIA :**

- Alleged issue of a derogatory advertisement by FCI. (XLI—11-5-70), 191-92.
- Alleged Late Publication of Advertisement by Fertilizer Corporation of India Ltd., Gorakhpur. (XXXVI—23-2-70), 202-03.
- F. C. Is' scheme for Training Unemployed Graduates to marketing Agricultural Inputs. (XXXIX—20-4-70), 204-05.
- Implementations of Award of Second Pay Commission with regard to Chargemen in Fertilizer Corporation of India. (XXXVI—26-2-70), 120-21.
- Working of Gujarat State Fertilizer Corporation. (XLI—18-5-70), 73.

**FERTILISER CREDIT AND GUARANTEE CORPORATION.—Setting up of Fertiliser credit Guarantee Corporation to remove bottle neck in Fertiliser consumption. (XXVIII—2-4-70), 38-39.****FERTILIZER PLANT(S) :**

- Aid from International Finance Corporation Goa Fertiliser Project. (XXXIX—6-4-70), 151.

**FERTILIZER PLANT(S)—Contd.**

- Alleged corruption in Plant Engineering (Electrical), Department of Gorakhpur Fertiliser Factory. (XXXIX—13-4-70), 171-72.
- Assistance offered by Polish-French Consortium for Fertiliser Plant in Public Sector. (XXXIX—20-4-70), 202-03.
- Capacity of super-phosphate Fertiliser Factories lying idle, (XL—4-5-70), 126-27.
- Coal-Based Fertilizer Plant at Korba. (XXXVI—23-2-70), 190.
- Construction of fertilizer plants in India. (XXXVI—23-2-70), 126-27.
- Cost of electricity for Nagal fertilizer Factory. (XXXVI—23-2-70), 127-28.
- Expansion programme of cochin fertilizer project. (XXXVII—9-3-70), 417.
- Fertilizer Plant in Orissa. (XXXVI—23-2-70), 144-145.
- Fertilizer projects under Fourth Plan. (XXXVIII—30-3-70), 107.
- Grant of Licence to Birlas for fertiliser project in Goa. (XXXVI—23-2-70), 170.
- Investigation by Commission of Inquiry re. Grant of a Licence to set up Fertiliser Plant in Goa. (XXXIX—14-4-70), 54.
- Know-how for construction of Fertiliser Projects. (XL-27-4-70), 226-27.
- Licence to Birlas for Building a fertiliser Factory in Goa. (XXXVI—23-2-70), 198.
- Loss incurred by Sindri Fertilizer Factory during Last Year. (XXXVII—20-3-70), 312.
- Measures to improve Low Operational efficiency of existing fertiliser plants. (XXXIX—13-4-70), 82-85.
- Namrup Fertilizer Factory-Expansion and Production. (XXXVII—9-3-70), 440.
- Negotiations between India and Iraq for setting up fertilizer Plant in Iraq (XXXVI—2-3-70), 49.
- Opposition to full oil based fertilizer plants. (XLI—11-5-70), 146.
- Order of Priority Allotted to three Coal-Based Fertilizer Plants. (XXXVIII—30-3-70), 38.
- Prime Minister's statement at Kota (Rajasthan) regarding setting up a fertilizer factory in private sector. (XXXVII—9-3-70), 419.

**FERTILIZER PLANT(S)—Contd.**

- Private Capital Investment in Fertilizer Plants. (XXXVII—9-3-70), 428.
- Production capacity of fertilizer factories. (XXXVII—16-3-70), 93-95.
- Production Capacity of Rourkela Fertilizer Plant. (XXXVI—3-3-70), 61-62.
- Production progress at Kanpur Fertiliser Factory. (XXXVII—16-3-70), 156-57.
- Progress at Trombay Fertilisers Factory Extension Project. (XL—27-4-70), 150.
- Purchase of machinery from USSR for setting up coal-based fertilizer plants. (XXXVIII—30-3-70), 124.
- Report of Expert Team on setting up of Coal-based Fertiliser Plants. (XL—4-5-70), 173-74.
- Representation by employees union of Barauni fertilizer factory. (XLI—11-5-70), 150.
- Request for setting up Fertiliser Factories in Haryana and Punjab. (XXXIX—6-4-1970), 89-90.
- Revised Scheme of setting up of Fertilizer Plant at Mithapur by Tatas. (XL—27-4-70), 188-89.
- Scrutiny of Fertilizer Projects producing Nitrogen. (XXXIX—13-4-70), 96-97.
- Setting up of a Composite fertilizer factory in Cooperative Sector in Bihar. (XXXVII—5-3-70), 101-02.
- Setting up of Coal-based fertilizer Plants at Talcher in Orissa and other parts of the country. (XXXVI—2-3-70), 41-42.
- Setting up of fertiliser factory in Dandakarnya. (XL—4-5-70), 91.
- Setting up of fertilizer Plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of fertilizer plant by Birlas in Goa vis-a-vis Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.
- Setting up of Tatas of a fertilizer plant at Mithapur. (XXXVI—23-2-70), 107-08.
- Setting up of three coal based fertilizer plants. (XXXVII—16-3-70), 41-43.
- Use of low sulphur heavy stock as feed stock instead of Naptha by private sector fertilizer units. (XLI—18-5-70) 46.
- FERTILIZER PROMOTION COUNCIL.—**  
(XXXVII—12-3-70), 101-02.
- FILM INDUSTRY :**
- Alleged Indiscriminate Approval of Films by Central Board of Film Censors. (XXXIX—9-4-70), 53-54.

## FILM INDUSTRY—Contd.

- Allocation of quota of raw Films. (XL—22-4-70), 209.
- Arrears of Income Tax against Film Distributors of Delhi. (XL—27-4-70), 182-83.
- Arrears of Income Tax due from Film Distributors of Delhi. (XXXIX—20-4-70), 92.
- Arrears of Income Tax outstanding against Film Stars. (XL—27-4-70), 146-47.
- Authorised and paid-up Capital of Film Companies. (XXXVIII—24-3-70), 373-74, 375; (XXXVIII—31-3-70), 54. (XL—21-4-70), 152-54; (XXXIX—14-4-70), 141; (XLI—19-5-70), 136-39, 158-59.
- Ban on import of films with nude crime scenes. (XXXVIII—26-3-70), 158-59.
- Best film award to the Damned at the Fourth international film festival. (XXXIX—16-4-70), 101.
- Censor certificates in Hindi for Tamil Films. (XXVIII—2-4-70), 165.
- Censoring of film publicity media. (XLI—7-5-70), 26-28.
- Censoring of Indian films. (XXXIX—16-4-70), 121.
- Censorship Policy for Indian and Foreign Pictures. (XXXIX—9-4-70), 51.
- Central and State subsidised feature films. (XXXIX—16-4-70), 30.
- "Cinerama" for Indian Films. (XXXVII—12-3-70), 97-98.
- Classification of Films in October-November, 1969. (XXXIX—9-4-70), 126.
- Clearance of Arrears of Taxes by Persons in Film Industry. (XXXIX—20-4-70), 187-88.
- Commercial agreements for import/export of films on a reciprocal basis. (XLI—20-5-70), 152-53.
- Complaints regarding allocation of quota of raw Films. (XL—22-4-70), 128.
- Cost of producing film "Mera Nam Jokar" (XL—27-4-70), 96-97.
- Delays in obtaining import Licences for colour films. (XXXVII—4-3-70), 54-55.
- Development of Film Industry in each State. (XLI—14-5-70), 55.
- Directors and Share Holders of Film Companies. (XXXVIII—31-3-70), 136; (XXXIX—7-4-70), 72; (XLI—19-5-70), 159.

## FILM INDUSTRY—Contd.

- Documentary Film on Lenin. (XL—23-4-70), 52.
- Documentary films on rural agricultural health etc. (XXXVIII—26-3-70), 148-49.
- Documentary on life of Netaji Subhas Chandra Bose (XXXVIII—26-3-70), 35-46.
- Economic Crisis in Film Industry. (XXXIX—9-4-70), 52-53.
- Educative films. (XLI—7-5-70), 67-68.
- Establishment of a Factory in Collaboration with U. S. Firm for production of Colour Films. (XXXVI—24-2-70), 181-82.
- Exhibition of banned Films in Fourth International Film Festival. (XXXVI—26-2-70), 220-22.
- Exhibition of Indian films prohibited in Saudi Arabia. (XXXIX—16-4-70), 49.
- Expenditure on film institute, Poona. (XXXIX—16-4-70), 52.
- Expenditure on Film "Talash". (XXXIX—20-4-70), 185-86.
- Export of Documentary Films. (XLI—14-5-70), 87-88.
- Export of Films. (XLI—6-5-70), 74-75.
- Export of Films by IMPEC. (XL—22-4-70), 79.
- Export of Films to Spain and South American Countries. (XL—22-4-70), 52.
- Export of Indian Films. (XXXVII—11-3-70), 152.
- Export versions of Indian films different from those released in India. (XXXIX—16-4-70), 120.
- Feature Film 'Five Past Five'. (XXXVI—26-2-70), 28.
- Fee paid by film producers to Board of Film Censors for Certification. (XL—23-4-70), 154.
- Films and songs banned during 1969-70. (XLI—14-5-70), 102.
- Film artistes on A. I. R. Vividh Bharati programmes. (XXXVII—5-3-70), 210
- Film Council. (XXXVI—26-2-70), 35-36.
- Films Exempted from Entertainment Tax. (XXXVIII—2-4-70), 53-54.
- Films exhibited by foreign diplomatic missions in India. (XXXVIII—26-3-70), 199-200.



## FILM(S)—Contd.

- Films on Historical personages. (XL—23-4-70), 109-110.
- Films on nutrition. (XXXVIII—26-3-70), 78-79.
- Film on protein problem. (XXXVIII—26-3-70), 79-80.
- Film passed by the Central Board of Film Censors. (XXXVII—5-3-70), 210-11.
- Films refused certificates by the Board of Film Censor. (XXXVIII—26-3-70), 77.
- Films released by Film Finance Corporation through their distribution department. (XXXIX—16-4-70), 133.
- Films to eradicate Social Evils. (XL—23-4-70), 76.
- Foreign exchange earned by Indian Films shown abroad. (XXXVIII—1-4-70), 147.
- Foreign Exchange granted to Indian Film Industry for shooting of Films abroad. (XXXIX—6-4-70), 196.
- Formation of a films Corporation. (XXXVII—12-3-70), 129.
- Hungarian Film Festival vis-a-vis Indian Culture. (XL—23-4-70), 29-30.
- Import of American and British films. (XLI—20-5-70), 166-67.
- Improvement in the qualities of Indian films. (XLI—7-5-70), 50.
- Income-tax due from Film Artists. (XXXVI—2-3-70), 39,121.
- Income-Tax due from Film companies. (XXXVIII—30-3-70), 109.
- Income Tax Evaders in Film Industry. (XXXIX—20-4-70), 92-93.
- Income Tax Evasion by persons in Film Industry. (XXXIX—6-4-70), 192.
- Income-tax evasion by the persons in Film Industry. (XXXVI—2-3-70), 119-121.
- Income-tax paid by Film Companies. (XXXVI—3-3-70), 187-88.
- India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 1-5.
- Investigation into unaccounted Money with Film People. (XXXIX—20-4-70), 188.
- Kannada film "Samaskar". (XL—30-4-70), 15-20.

## FILM(S)—Contd.

- Khosla Committee's recommendations on working and Constitution of Films Censor Board. (XXXVII—12-3-70), 53.
- Khosla Committee Report on Film Censorship. (XXVIII—2-4-70), 94-95.
- Loans advanced by Film Finance Corporation to film producers. (XXXIX—16-4-70), 192.
- Manufacture of colour films in collaboration with Kodaks. (XXXVI—24-2-70), 167-68.
- Manufacture of Film Projectors. (XL—28-4-70), 40.
- Memorandum by Motion Pictures Industry. (XXXVI—26-2-70), 182-83.
- Mismanagement in Fourth International Film Festival. (XXXVI—26-2-70), 121-22.
- Misuse of import licences by film industry. (XXXVII—11-3-70), 166.
- Nationalisation of film industry. (XXXVII—5-3-70), 204.
- Number of off beat films financed by Film Finance Corporation. (XXXIX—16-4-70), 48.
- Number of Russian films shown in India. (XLI—7-5-70), 127.
- Objectionable scenes in "Prem Pujari" passed by Board of Film Censors. (XXXIX—9-4-70), 155-57.
- Opinion of religious institutions on nudity and kissing in Indian films. (XXXVII—26-3-70), 171.
- Opposition to formation of film council. (XXXIX—16-4-70), 40.
- Outstanding Amount of Income Tax against Film Producers. (XL—27-4-70), 147-48.
- Outstanding amount of Income Tax against Tamil Nadu Film Producers. (XXXIX—6-4-10), 96-97.
- Padma Shri and Padma Vibhushan Awards to Persons belonging to Film Industry. (XXXIX—17-4-70), 174-75.
- Payment of films artists through LIC policies (XLI—11-5-70), 179.
- Payment of Income Tax by Film Actors. (XXXIX—6-4-1970), 97.
- Payment of Income Tax by Film Companies. (XXVIII—30-3-70), 37-109.
- Payment of Income-Tax by Film people. (XXXIX—13-4-70), 157-58.

**FILM(S)—Contd.**

- Payment of Income-tax by Film Stars. (XXXIX—13-4-70), 194.
- Payment of Income Tax by the Film Distributors of Bombay and Delhi (XXXIX—6-4-1970), 97-98.
- Payment of Income Tax by the Film Distributors of Punjab and Delhi. (XXXIX—6-4-70), 216-17.
- Pending Cases of Assessment in Film Industry. (XXXIX—13-4-70), 199-200.
- Poor popularity of Indian Films in Burma. (XL—22-4-70), 79.
- Prime Minister's meeting with the representatives of Indian film industry at Bombay. (XLI—13-5-70), 50.
- Raids on Film Companies. (XXXVIII—30-3-70), 118.
- Raids on films producers. (XLI—11-5-70), 208-09.
- Refusal of Certificate for Public Screening to Kannada Film "Sanskar". (XL—23-4-70), 169.
- Removal of restrictions on imports of raw films and reduction in levy of duties. (XL—29-4-70), 36.
- Replacement of film artistes on Vividh Bharati programmes. (XXXVII—5-3-70), 205-06.
- Revision of Import Policy regarding Foreign Films. (XI—22-4-70), 46.
- Schemes sanctioned by Rural Electrification Corporation for Agricultural Purposes. (XL-22-4-70), 142.
- Screening of Children's Films in Delhi. (XLI—14-5-60), 177-78.
- Seminars on film censorship held at Bombay, Calcutta, and Delhi. (XXXIX—16-4-70), 39.
- Smuggling of blue Films. (XLI—11-5-70), 64-66.
- Smuggling of Films. (XXXVI—23-2-70), 57-60.
- Smuggling of Indian Films. (XXXVI—2-3-70), 154-55.
- Smuggling of Indian films to South Africa. (XXXVII—16-3-70), 223-24.
- State Awards to producers and Artistes. (XXVIII—2-4-70), 55-56.
- Steps to raise standard of films in regional languages. (XL—30-4-70), 52.
- Tamil films approved by board of film censors (XXXIX—16-4-70), 127.
- Use of vehicles of B. S. F. by Film Artistes for shooting a film. (XXXVIII—24-3-70), 229.

**FILM(S)—Contd.**

- Violation of Customs Rules by Film Industry people. (XL—27-4-70), 95-96.
- FILM FINANCE CORPORATION :**
  - Agency to check proper utilisation of Loans granted by film Finance Corporation. (XLI—14-5-70), 62-63.
  - Outstanding loans against is film producers advanced by Film Finance Corporation. (XL—30-4-70), 58-59.
  - Release of Films by Film Finance Corporation. (XXXVI—26-2-70), 172-73.
  - Sources of Income of Film Finance Corporation. (XXXIX—9-4-70), 157.
- FILMISTAN DISTRIBUTORS INDIA LTD. :**
  - (XXXVII—17-3-70), 181-82.
  - M/s. Filmistan Distributors India Ltd. and Filmistan Exhibitors (P) Ltd. (XXXVI—3-3-70), 186-87.
- FILMISTAN EXHIBITORS (P) LTD.—**
  - M/s. Filmistan Distributors India Ltd. and Filmistan Exhibitors (P) Ltd. (XXXVI—3-3-70), 186-87.
- FINANCE COMMISSION(S) :**
  - Alleged Discrimination by Fifth Finance Commission against Southern States. (XXXIX—6-4-1970), 106-07.
  - Special Finance Commission for Backward States. (XXXVI—23-2-70), 197-98.
  - Suggestion of Fifth Finance Commission to State Governments Re. prohibition. (XL—21-4-70), 70-71.
- FIRM(S) :**
  - Bogus exports by trains in Bombay and Surat. (XLI—6-5-70), 50.
  - Control over concerns by big business houses. (XLI—5-5-70), 59-60.
  - Firms of Birlas and Tatas in India and Abroad. (XXXVIII—31-3-70), 108.
  - Forest firms in Jammu and Kashmir. (XXXIX—17-4-70), 65.
  - Income tax due from Certain Firms of Bombay. (XXXVI—2-3-70), 207-08.
  - Loss to Depositors due to Private firms becoming Bankrupt. (XXXVII—10-3-70), 87-89.
  - Opening of office by an Indian Firm in West Germany. (XLI—6-5-70), 113-14.
  - Outstanding Amount of Income Tax against Firms in Bombay. (XXXIX—6-4-70), 215-16.

**FILM(S)—Contd.**

Recovery of liquidated damages from a firm for belated supply of dredgers. (XXXVIII—24-3-70), 194-95.

Reported Statement of CPM General Secretary regarding take over of Foreign Firms in West Bengal. (XXXVI—24-2-70), 44.

Setting up of Consultancy Firms in Place of Managing Agents. (XXXVII—17-3-70), 122-23.

Share of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 1-12.

Value of shares of Private Concerns held by Nationalised Banks, LIC and Unit Trust. (XXXIX—20-4-70), 209-11.

**FIRE :**

Alleged setting fire to a Jhuggi By Police near Sadurjag Railway Station, New Delhi. (XXXVIII—24-3-70), 214-15.

Attempt to set fire to bridges in Kashmir valley (XL—24-4-70), 112.

Enquiry into Jamia Millia, New Delhi Fire. (XXXVI—27-2-70), 140.

Enquiry into fire accident in the Dutch Ship at Bombay Dock. (XXXVII—13-3-1970), 2-3.

Fire in a Manipur village. (XXXVII—9-3-70), 216.

Fire in Army Headquarters in South Block, New Delhi. (XXXVII—16-3-70) 86-87.

Fire incident in Bombay docks. (XXXVI—27-2-70), 121-23.

Fire Incidents in Central Secretariat (South Block). (XXXIX—6-4-70), 77-78.

Fire in industrial establishments (XLI—5-5-70), 143-48.

Fire in South Block Basement. (XXXVIII—30-3-70), 144.

**FIRING(S) :**

Fire by army men on striking Railway Workers at Mughal Sarai on 11-1-70. (XXXVI—27-2-70), 113.

Firing by police and military on public (XL—24-4-70), 94.

Firing in Ordnance Factory, Shakurbasti (Delhi), (XL—29-4-70), 102-03.

Firing on peasants by Jotedars in 24-Parganas district of West Bengal. (XLI—8-5-70), 81.

Firing on peasants by Jotedars in West Bengal. (XL—24-4-70), 118.

**FIRING(S)—Contd.**

Mitra Committee Report on Police Firing at Imphal in Sept. 1965. (XXXVI—27-2-70), 146-47.

Police Firings. (XXXVI—27-2-70), 163-64.

Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.

Use of S. B. A. Bullets in Police Firings. (XXXIX—10-4-70), 113

**Debates**

Reported firing on striking workers of Neyveli Lignite Corporation (C.A.). (XLI—6-5-70), 163-78.

**FISHERIES :**

Breeding of fish in Khazan lands of Goa and its effect on rice production. (XXXVIII—26-3-70), 116-17.

Canning of fish. (XXXVII—12-3-70), 62-63.

Check on Foreign fishermen catching fish in Indian Ocean. (XXXVIII—26-3-70), 231-32.

Development of Fishing Industry through Cooperatives. (XXXVI—26-2-70), 203-04.

Exchange on Indian Coal for fish from East Pakistan. (XXXVII—11-3-70), 104.

Export of Fish. (XXVIII—2-4-70), 75-77.

Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 22-29.

Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 16-30.

Fish powder industry. (XLI—7-5-70), 79-80.

Fishing Harbour at Balasore, Orissa. (XXXIX—9-4-70), 140-41.

Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15-21.

Fishing harbours at Chandipur, Gopalpur and Paradeep in Orissa. (XXXVIII—26-3-70), 110-11.

Problem of supply of fish in Greater Calcutta. (XLI—14-5-70), 108-10.

Sale of fish in Calcutta through central Fisheries Corporation. (XXXVII—5-3-70), 142-43.

Scheme for development of Fisheries in Madhya Pradesh. (XXXVII—12-3-70), 162-63.

Settlement of De-Reserved Fishery Land in Manipur. (XXXIX—9-4-70), 80.

**FISHERIES.—Contd.**

Soviet Research Ship in Bay of Bengal for Development of Fisheries. (XXXIX—9-4-70), 78-79.

Unhygienic Canning of fish. (XXXVII—9-3-70), 253.

**FIVE POWER SOUTH EAST ASIA DEFENCE CO-OPERATION (XXXVII—18-3-70), 160.****FLAG (S) :**

Hoisting of a Red Flag on Tezpur Court building in Assam. (XXXIX—17-4-70), 1-6.

Removal of Indian and Belgian flags from Windsor Place, New Delhi. (XLI—20-5-70), 67-68.

**FLOOD (S) :**

Advance payment of Salary to Central Government Employees consequent of floods in U. P. (XXXVII—9-3-70), 95.

Aid to States for famine, draught and flood reliefs. (XXXVII—9-3-70), 362.

Amount allocated for flood control. (XLI—13-5-70), 161.

Amount given to States for flood control. (XLI—6-5-70), 51-52.

Amount spent on flood control, drainage and water logging in States. (XLI—13-5-70), 73.

Central Assistance for Floods in Nasik, Jalgaon and Ahmednagar Districts. (Maharashtra). (XXXIX—20-4-70), 76-77.

Construction of marginal embankment between the Kosi embankments. (XLI—20-5-70), 91-92.

Co-operation to Pakistan for flood control. (XXXVII—18-3-70), 189-90.

Damage caused by flood in each State. (XXXVII—4-3-70), 78.

Flood caused in Indian villages by Pakistan cutting open Wapda Bund. (XXXVIII—25-3-70), 53.

Flood protection programme. (XLI—13-5-70), 108.

Loss of life and property during floods in Madhya Pradesh. (XL—22-4-70), 87.

Payment of one month's pay in advance to Central Government servants affected by flood. (XXXVI—2-3-70), 163-64.

**FLOOD(S)—Contd.**

Preparation of design and project report for flood control works in Malerjhar Bheladanga and Rajarhat. (XLI—6-5-70), 108.

Scheme of 'Operation Flood' for Major Cities. (XXXVII—11-3-70), 72.

Setting up of Flood Forecasting Centre in States. (XL—29-4-70), 117-18.

**FLYING CLUB(S) :**

Crash of Pushpak Aircraft of Madhya Pradesh Flying Club. (XXXVI—27-2-70), 123.

Starting of Gliding units in the country (XL—29-4-70), 54-55.

**FOOD :**

Adulteration of rationed wheat. (XL—30-4-70), 48-49.

Agreement regarding American Assistance for nutritious food schemes. (XXXVIII—26-3-70), 153-54.

Ban on sale of harmful colours used in food adulteration. (LXI—11-5-70), 69-70.

Call for 'Miss a Meal every Week' to meet Food Shortage in the country. (XXVIII—2-4-70), 60.

Change in Food Habits. (XXVIII—2-4-70), 66-67.

Deaths due to Food Poisoning. (XXXVII—9-3-70), 367.

Definitions of Food Adulteration and Sub-standard Food. (XXXVI—23-2-70), 158-59.

Elimination of Intermediaries in Food Trade. (XXXVII—5-3-70), 153-54.

Food consumption and self-sufficiency. (XXXVII—12-3-70), 102-03.

Food policy during Fourth Plan. (XXXVII—26-3-70), 162-63.

Food subsidy to Andhra Pradesh and Orissa. (XXXIX—16-4-70), 86.

Fortification of basic food articles. (XXXV—III—26-3-70), 174-75.

Functions of Food Nutrition Board. (XXXV I—26-2-70), 195-96.

Help for Food Production in Areas dependent upon rain. (XXXIX—9-4-70), 139-40.

Help to Farmers by the Central Bank to Boost Food Production. (XXXIX—20-4-70), 108.

Increase in Adulteration of Food. (XLI—18-5-70), 114.

**FOOD—Contd.**

- Increase in food charges in Ashoka Hotel, New Delhi. (XL—24-4-70), 176.
- Present Food situation. (XXVIII—2-4-70), 82.
- Prevention of food adulteration and marketing of protein rich food. (XLI—11-5-70), 78-79.
- Programme of Food Donations to India by Foreign Country Organisations. (XL—23-4-70), 185.
- Providing food to poor. (XLI—14-5-70), 89.
- Requirement of foodstuffs. (XXXVII—12-3-70), 196-97.
- Revision of Food policy by Andhra Pradesh. (XXXVII—12-3-70), 94-95.
- Setting up of a Committee on food nutrition. (XL—21-4-70), 66.
- Solution of Food Problem during Fourth Five-year Plan period. (XXXVII—5-3-70), 172-73.
- Supply of fortified wheat flour. (XL—30-4-70), 91.
- Three of four crops A-Year Programme for increasing Food Production. (XXXVII—5-3-70), 218.

**FOOD AND AGRICULTURAL ORGANISATION :**

- Assistance to small scale sector by Food and Agricultural Organisation. (XXXVI—24-2-70), 45-46.
- Scheme to help landless and poor peasants in collaboration with Food and Agriculture Organisation. (XXXVII—12-3-70), 158.

**FOOD CORPORATION OF INDIA :**

- Complaint against an engineer of F. C. I. for accepting bribe. (XLI—7-5-70) 127.
- Construction of more godowns by Food Corporation of India in Madhya Pradesh. (XXXVII—12-3-70), 166-67.
- Demands of employees of Food Corporation of India. (XXXIX—16-4-70), 96.
- Diversified use of Potatoes by Food Corporation of India. (XL—29-4-70), 152-53.
- Export of Cereals and fruits by Food Corporation of India. (XXXVII—12-3-70), 143-44.
- Failure of Food Corporation of India to clear rice from Assam and its effect. (XXXVII—5-3-70), 159.
- Filling up Class II and III posts in Food Corporation of India. (XXXVI—26-2-70), 197.

**FOOD CORPORATION OF INDIA—Contd.**

- Fraud by officials of Food Corporation of India, Calcutta. (XLI—7-5-70), 53.
- Help to Food Corporation of India by Nationalised Banks to Purchase food grains. (XXXVI—23-2-70), 204.
- Losses suffered by Fertilisers Corporation of India. (XL—27-4-70), 67-68.
- Namrup Unit of Fertiliser Corporation of India. (XL—27-4-70), 208.
- Processing and Marketing of Soyabean by F. C. I. (XL—30-4-70), 49. (XLI—14-3-70), 73.
- Procurement of foodgrains by F. C. I. (XXXVIII—26-3-70), 54-55.
- Production of Fertilisers at Gorakhpur Unit of Fertilisers Corporation of India. (XLI—27-4-70), 88.
- Rotten Food-grains in the godowns of F. C. I. in Rajasthan during 1969-70. (XXVIII—2-4-70), 120.
- Sale of Paddy by Manipur Administration to Food Corporation of India. (XXXIX—9-4-70), 39.
- Setting up of Seed Processing Plants by Food Corporation of India. (XXVIII—2-4-70), 52.
- Study on the use of fertilisers by Food Corporation of India. (XLI—14-5-70), 152.
- Supply of sub-standard quality of Wheat by F. C. I. (XXXVII—5-3-70), 219-20.
- Taking over of whole-sale trade in food grains by Food Corporation of India. (XXXVII—5-3-70), 54.

**U. S. AID :**

- U. S. AID Loan for Trombay Expansion Scheme of F. C. I. (XXXIX—6-4-70), 190-91.

**Debates**

- Help to Food Corporation of India by nationalised banks (H. A. H. Dis.) (XXXIX—17-4-70), 302-22.

**FOOD GRAINS :**

- Abolition of Control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.
- Adoption of scientific research and technique for increasing production of coarse grain, pulses and commercial crops. (XLI—7-5-70), 102.
- Adulteration of rationed wheat. (XL—30-4-70), 48-49.

## FOODGRAINS—Contd.

- Area under high yielding varieties of seeds and its effect on production of foodgrains, (XXXVII—12-3-70), 171.
- Average Yield of Foodgrains in India and in other countries. (XXXVIII—26-3-70), 218-20.
- Buffer Stock of food grains. (XXXVI—26-2-70), 135.
- Buffer stock of foodgrains and ware-houses. (XL—30-4-70), 190.
- Control on Bank Advances against oil seeds, cotton and foodgrains. (XXXVII—9-3-70), 74.
- Creation of buffer stock of foodgrains. (XLI—7-5-70), 58-59.
- Damage of Foodgrains in Transit by Ship (XLI—14-5-70), 185-86.
- Demand of Wheat Producing States to increase Procurement prices of Wheat. (XXXIX—9-4-70), 163-64.
- Direct import of foodgrains by States. (XXXVII—12-3-70), 131-32.
- Distribution of wheat received from Australia. (XL—30-4-70), 79-80.
- Establishment of separate Councils for different foodgrains. (XXXVI—26-2-70), 155.
- Estimate of Foodgrains in Rabi Crop. (XXXVI—26-2-70), 33-34.
- Estimate of loss of foodgrains due to late rains. (XL—30-4-70), 114-15.
- Estimated production of Wheat, Mustard Seeds and Rabi Crops. (XXXIX—9-4-70), 56-57.
- Fall in price of foodgrains. (XLI—14-5-70), 48.
- Financial assistance for production of foodgrains in Punjab in 1970-71. (XLI—14-5-70), 61-62.
- Food consumption and self-sufficiency. (XXXVII—12-3-70), 102-03.
- Foodgrains and other agricultural Commodities to be imported under PL-480. (XXXVI—26-2-70), 134-35.
- Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.
- Foodgrains production. (XXXVII—12-3-70), 202-03.
- Foodgrains production during Fourth Plan. (XXXVII—5-3-70), 171.

## FOODGRAINS—Contd.

- Foodgrains Shops run on Cooperative Basis in Calcutta and Delhi. (XL—30-4-70), 151.
- Help to Food Corporation of India by Nationalised Banks to purchase foodgrains. (XXXVI—23-2-70), 204.
- High yielding varieties of wheat, gram and oil seeds for sowing in rainfed areas of Narmada Valley of Madhya Pradesh. (XXXIX—9-4-70), 146-47.
- Impact of price of fertiliser on production of rice. (XXXVI—26-2-70), 107-08.
- Implementation of procurement programmes in respect of foodgrains. (XX—XVI—26-2-70), 173-75.
- Import and Export of foodgrains during Five Year Plan. (XXXVI—26-2-70) 183-84.
- Import of foodgrains in 1970. (XLI—14-5-70), 152-53.
- Import of Foodgrains under PL-480. (XLI—14-5-70), 185.
- Import of foodgrains under PL-480. Agreements. (XLI—14-5-70), 97-98.
- Increase in Food Production in proportion to increase in Population. (XXVIII—2-4-70), 91-92.
- Increase in supply of foodgrains to Bihar. (XXXVIII—26-3-70), 175.
- Increase in supply of foodgrains to U. P. (XLI—7-5-70), 103.
- Insurance of Foodgrains stocked in Warehousing Godowns. (XL—23-4-70), 5-8.
- Linking of price of food grains with cost of living index as suggested by Punjab Government. (XXXVIII—26-3-70), 108.
- Looting of paddy in Jalpaiguri District. (XL—1-5-70), 140.
- Loss by State Trading in foodgrains. (XXXVII—12-3-70), 149-50.
- Loss due to Storage of Food Grains. (XXVIII—2-4-70), 147-48.
- Loss of foodgrains due to transportation and exposure. (XXXVIII—26-3-70), 217-18.
- Loss of foodgrains in transit due to rains. (XL—28-4-70), 134.
- Loss of rice in milling. (XL—30-4-70), 81-82.
- Memorandum by Government Cheap Foodgrains Dealers Association, Patna, (XXXIX—9-4-70), 114-15.

## FOODGRAINS—Contd.

- Mortgage of Children for Paddy in Assam. (XXVIII—2-4-70), 30.
- Nationalisation of wholesale trade in foodgrains. (XXXIX—16-4-70), 41.
- PL-480 wheat imports. (XLI—7-5-70), 81-82.
- Payment of bonus on export of rice from Madhya Pradesh. (XL—30-4-70), 09-10.
- Per capita Consumption of foodgrains in India and in other Countries. (XXXVII—12-3-70), 219-20.
- Price of Wheat for Rabi Crop. (XXVIII—2-4-70), 72-73.
- Production of Foodgrains. (XLI—14-5-70), 51.
- Production of foodgrains in Gujarat and quantity supplied by Centre during 1969-70. (XXXVII—12-3-70), 66-67.
- Production of rice, gram, bajra and barely during 1968 and 1969. (XL—30-4-70), 125.
- Production of Wheat and Rice in M. P. in 1969. (XXIII—2-4-70), 101.
- Production, procurement and Import of foodgrains. (XXXVII—5-3-70), 40-41.
- Punjab Government request for Remunerative prices of foodgrains and price freeze (XXXIX—9-4-70), 121.
- Purchase of Foodgrains from Rayats. (XXXVI—26-2-70), 84.
- Quantity and value of foodgrains imported from U. S. A., U. K., Australia and Canada. (XXXVI—26-2-70), 106-07.
- Rate of growth of Food and Commercial Crops. (XXXVI—26-2-70), 51.
- Rate of Procurement and selling of Wheat. (XXXIX—9-4-70), 113-14.
- Reduction in Wheat imports and increase in subsidy. (XL—30-4-70), 46.
- Request from West Bengal for rice and wheat to meet food deficit. (XXXVI—26-2-70), 188-89.
- Request of Rajasthan Government to other States for production of Coarse Grains. (XXVIII—2-4-70), 95.
- Requirement and production of wheat. (XL—30-4-70), 124.
- Research on Plants after introduction of high-yielding varieties of Foodgrains. (XLI—14-5-70), 147-48.
- Research on soil fertility problems in intensively cropped areas in Punjab. (XXXVII—5-3-70), 25-31.

## FOODGRAINS—Contd.

- Rise in price of Foodgrains. (XXXVI—26-2-70), 173-74. (XXXVII—12-3-70), 197.
- Rise in prices of foodgrains and essential commodities. (XXXVII—16-3-70), 140-42.
- Rise in Prices of Foodgrains, Sugar and other essential commodities after announcement of Budget. (XXXIX—7-4-70), 65-68.
- Rise in price of Wheat in different States. (XXVIII—2-4-70), 48-49.
- Rotten Food-grains in the godowns of F. C. I. in Rajasthan during 1969-70, (XXVIII—2-4-70), 120.
- Self-sufficiency in foodgrains. (XXXVII—5-3-70), 148.
- Self-sufficiency in foodgrains by 1971 (XXXVIII—26-3-70), 68.
- Smuggling of foodgrains on borders of Madhya Pradesh and Maharashtra (XLI—7-5-70), 53-54.
- Smuggling of foodgrains to Pakistan. (XL—30-4-70), 79.
- State Trading in Foodgrains. (XXXVI—26-2-70), 81. (XXXVIII—26-3-70), 223.
- Steps to check rise in prices of Foodgrains (XXXVI—26-2-70), 79-80, 114.
- Steps to create food Surplus. (XXXVI—2-3-70), 72-73.
- Storage capacity of Foodgrains Godowns. (XXXVI—26-2-70), 135-36.
- Storage facilities for Foodgrains. (XL—23-4-70), 173-74.
- Supply of Coarse Foodgrains to Famine-Stricken people of Rajasthan. (XXXVI—26-2-70), 113-14.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 32-48.
- Supply of foodgrains by Punjab to the Centre. (XXXVII—12-3-70), 147-48.
- Supply of foodgrains to Tamil Nadu and U. P. received under Indo-Care Agreement and Indo-U. S. Agreement. (XXXVII—5-3-70), 204-05.
- Supply of Foodgrains to Tikamgarh and Chhatarpur Districts of Madhya Pradesh by World Food organisation. (XXXIX—9-4-70), 126-27.
- Supply of Foodgrains to various States and Union Territories. (XXXVII—5-3-70), 157.

**FOODGRAINS—Contd.**

- Supply of Rice to Kerala. (XXXVI—26-2-70), 30
- Supply of Sub-Standard Foodgrains for Defence Consumption. (XL—23-4-70), 30-49.
- Supply of sub-standard foodgrains to Lucknow defence depot. (XLI—7-5-70), 107.
- Surplus stock of paddy and rice with States. (XL—30-4-70), 100-01.
- Taking over of whole-sale trade in foodgrains by Food Corporation of India. (XXXVII—5-3-70), 54.
- Target and Self-sufficiency in Foodgrains. (XXXIX—9-4-70), 85-86.
- Target of foodgrains production by the end of 1973-74. (XXXVII—12-3-70), 121-22.
- Target of procurement of foodgrains fixed for 1970-71. (XXXIX—16-4-70), 77.
- Total area under Wheat and Rice in M.P. (XXVIII—2-4-70), 102.
- Transhipment of Foodgrains to and Cattle from Famine Stricken Areas in Rajasthan. (XXXIX—7-4-70), 47-48.
- Use of Lathyrus Sativa (Tivda Daal) as Protein Food. (XXVIII—2-4-70), 51.
- Wheat production. (XXXVII—5-3-70), 103-04.
- Zonal restriction on foodgrains and Government's policy to merge surplus states with deficit States. (XXXVII—12-3-70), 188.

**Debates :**

- Reported protest by Federation of All India Foodgrain Dealers Association against the move to nationalise wholesale trade in Foodgrains (C.A.) (XXXIX—14-4-70), 66-78.

**FORD FOUNDATION :**

- Agreement for aid from Ford Foundation (XLI—18-5-70), 104.
- Ford and Asian foundations. (XLI—20-5-70), 61-63.
- India organisations financed by ford foundation. (XLI—20-5-70), 116.
- Officers of Ministry of Home Affairs invited by ford foundation and Asia foundation. (XL—24-4-70), 154.
- Preservation and conservation of arts by ford foundation. (XL—24-4-70), 44.
- Studies made by Officers sent to U.S.A. on invitation Ford Foundation and Asia Foundation. (XL—4-5-70), 76-77.

**FORD FOUNDATION—Contd.**

- Training given to officers of Home Ministry invited by ford foundation and Asia foundation. (XL—24-4-70), 157.

**FOREIGN AID :**

- Foreign and (XXXVII—9-3-70), 422, (XLI—11-5-70), 56-58.
- Aid from Denmark. (XXXVII—9-3-70) 299.
- Aid from United Nations Children Fund (XXXIX—7-4-70), 176-77.
- Aid from various countries for research and experimental work pertaining to Defence (XLI—20-5-70), 123.
- Assistance from Commonwealth Development Corporation. (XLI—18-5-70), 149.
- Ford and Asian foundations. (XLI—20-5-70), 61-63.
- Foreign aid and restrictions on trade with foreign countries. (XLI—18-5-70), 89.
- Foreign Aid for Settling Tibetan Refugees. (XXXVI—26-2-70), 149-50.
- Foreign Aid in Fourth Plan. (XXXVII—9-3-70), 296.
- India organisations financed by ford foundation. (XLI—20-5-70), 116.
- India's requirement of foreign aid. (XL—27-4-70), 214-15.
- Per capita foreign aid to India. (XLI—11-5-70), 142-43.
- U.S. Aid to developing countries. (XLI—11-5-70), 48-49.
- U. S. Aid to India. (XL—27-4-70), 34-35.
- U. S. Ambassador's statement on aid guide lines. (XLI—20-5-70), 53-54.
- World Bank Aid for Housing Projects to produce Housing Material. (XXXIX—20-4-70), 45-46.

**FOREIGN BANKS (S) :**

- Accounts of Indian Establishments, Firms and Companies in Foreign Banks. (XXXVIII—30-3-70), 115.
- Allocation of PL-480 Funds to Foreign Banks. (XXXVIII—30-3-70), 207.
- Branches opened by Foreign Banks. (XXXVIII—30-3-70), 206.
- Money Deposited by Capitalists, Ministers and Ex-Rulers of India in Foreign Banks (XXXVIII—30-3-70), 204.



**FOREIGN CAPITAL :**

- Foreign Capital invested in private Companies. (XXXIX—7-4-70), 171-72.
- Foreign capital investment. (XXXVI—23-2-70), 60-61.
- Indianisation of Foreign Capital. (XXXIX—13-4-70), 4-12.
- Investment of foreign capital in Batta Shoe Company. (XLI—19-5-70), 45-46.
- Offer of foreign investment in India. (XXXIX—13-4-70), 74.
- Publicity drive to attract foreign investors in India. (XXXVIII—24-3-70), 381-82.
- U. S. investment in India. (XL—29-4-70) 164-65.

**FOREIGN COLLABORATION :**

- Foreign Collaboration.—(XXXVII—17-3-70), 176-77.
- Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 11-18.
- Building of Bokaro Steel Plant Tajpro. export of U.S.S.R. (XLI—5-5-70), 55-56.
- Capital from Abroad. (XXXIX—6-4-70) 169.
- Collaboration agreement for setting up of organic chemical production plant in Gujarat. (XXXIX—6-4-70), 45-47.
- Collaboration by foreign firms with Indian firms in union territory of Delhi. (XLI—19-5-70), 37-38.
- Collaboration of Indian advertising agencies with American international agencies. (XLI—19-5-70), 48-49.
- Collaboration offers for off-shore drilling project in Bombay High. (XXXVII—16-3-70), 131-32.
- Collaboration of M/s. Entente (P) Ltd. with foreign publishing houses. (XLI—19-5-70), 128-29.
- Companies in private sector with foreign collaboration. (XXXVII—17-3-70), 56.
- Discussion with Chairman, State Committee for foreign economic relations, U.S.S.R re. expansion of Soviet aided projects. (XXXVII—11-3-70), 43-44.
- Establishment of a Factory in Collaboration with U. S. Firm for production of Colour Film. (XXXVI—24-2-70), 181-82.
- Establishment of Baby Scooter Factory in Punjab in Collaboration with Italy. (XXXVI—24-2-70), 45.
- Foreign Collaboration in Technology. (XXXIX—14-4-70), 151.

**FOREIGN COLLABORATION—Contd.**

- Foreign Collaboration in various Industries. (XXXVII—17-3-70), 46-47.
- Foreign industries or industries with foreign Collaboration in India. (XXXVII—10-3-70), 199-200.
- Indigenous production of tractors. (XLI—5-5-70), 28-30.
- Indo-British Joint Venture in Technology (XXXVII—17-3-70), 119.
- Indo-British talks for Technological and Economic Cooperation. (XXXIX—7-4-70), 41-42.
- Indo-Iranian talks on economic collaboration. (XXXVII—4-3-70), 81-82.
- Indo-U. S. collaboration for starting Industries. (XXXVII—17-3-70), 61-62.
- Industrial Collaboration with Iran. (XXXVII—18-3-70), 66.
- Insistence of Foreign Collaborators for Foreign Consultancy Service. (XXXIX—14-4-70), 86.
- Intensive agricultural programme with foreign collaboration. (XXXVIII—26-3-70), 55.
- Irrigation schemes under Indo-German Collaboration. (XL—29-4-70), 126.
- Japanese offer of collaboration for intensive agriculture programme in Dandakaranya. (XXXVII—5-3-70), 47-49.
- Manufacture of Anti-Tank guided Missiles in India with Foreign Collaboration. (XL—29-4-70), 100.
- Manufacture of Steel Discs with Foreign Collaboration. (XXXIX—7-4-70), 101.
- Policy of foreign Collaboration. (XXXVII—10-3-70), 78-79.
- Production of automatic watches. (XLI—5-5-70), 26-28.
- Production of F-28 fellowship transport Aircraft with Netherlands Collaboration. (XXXVII—4-3-70), 99-100.
- Production of Helicopters in India with French Collaboration. (XXXVII—18-3-70), 145.
- Proposal by Tatas for manufacture of Car in Collaboration with their German Partners. (XXXVI—3-3-70), 164.
- Proposed relaxation in the terms of foreign collaboration. (XLI—19-5-70), 53-54.
- Public Undertakings having Collaboration with Foreign Firms. (XXXVIII—24-3-70), 83.

**FOREIGN COLLABORATION—Contd.**

- Research in Cosmic rays in space with U. S. Collaboration. (XL—29-4-70), 111.
- Setting up of a leather Factory at Tonk with French Collaboration. (XXXVII—10-3-70), 208-09.
- Setting up of a plant at Jabalpur with West German Collaboration for the manufacture of defence vehicles. (XL—29-4-70), 110-11.
- Setting up of Indigo Factory at Bharatpur with Rumanian Collaboration. (XXXVII—10-3-70), 207-08.
- Setting up of Naptha Cracker Plant with British Collaboration. (XXXVI—2-3-70), 149.
- Setting up of Publishing Company by Tatas in collaboration with U. S. Firm. (XXXVII—17-3-70), 84-85.
- Setting up of Steel Mills abroad with foreign collaboration. (XXXVII—10-3-70), 170.
- Technical know-how from U. S. A. (XXXIX—7-4-70), 77-79.
- Visit by Soviet Vice-Chairman to India to review the working of Soviet Aided Plants. (XXXVIII—24-3-70), 294-95.
- West German Collaboration in India. (XXXVII—17-3-70), 78-79.

**FOREIGN COMPANY (IES) :**

- Comparative prices of commodities manufactured by Foreign Companies in India. (XXXVIII—24-3-70), 257-58.
- Foreign companies engaged in Internal Trade. (XXXVI—24-2-70), 91-92.
- Measures to prevent foreign Companies from entering into Internal Trade and Commerce. (XXXVI—2-3-70), 166-67.
- Nationalisation of Foreign Companies. (XXXVII—9-3-70), 288.
- Out-flow of foreign Exchange by the Foreign Companies operating in India. 2-3-70), 112-14.
- Prior approval of R. B. I. for selling assets by foreign companies. (XLI—11-5-70), 81-82.
- Remittances abroad by Foreign Companies in India. (XXXIX—13-4-70), 208-09.
- Share-Holders in Foreign Companies in Coal Industry. (XXXIX—7-4-70), 36-37.

**FOREIGN COUNTRY (IES) :**

- Compensation Scheme for Indians evicted from Foreign Countries. (XXXVII—18-3-70), 57.

**FOREIGN COUNTRY (IES)—Contd.**

- Criteria in appointing Consular Agents appointed by foreign Governments. (XXXVII—4-3-70), 168-69.
- Crops whose production compares favourably with production in foreign countries. (XXXVII—12-3-70), 193-95.
- Delay in Transmission of Christmas Dak to U. S. A. and other Countries. (XL—23-4-70), 191.
- Diplomatic and trade relations with foreign countries. (XL—29-4-70), 163-64.
- Direct dialling system with foreign countries. (XXXVII—5-3-70), 167.
- Engineers working in Foreign Countries. (XXXVII—13-3-70), 103-06.
- India's collaboration in industrial development in foreign countries. (XLI—20-5-70), 51.
- Indian Companies in Foreign Countries. (XXXVII—18-3-70), 59-60.
- Indian diplomats negotiating for jobs in foreign countries while in service. (XXXVII—18-3-70), 107-08.
- Industrial projects set up in Foreign Countries. (XXXVII—4-3-70), 58-59.
- Periodicals brought out in Indian languages by Israel, France, West Germany U. S. S. R. and U. S. A. (XLI—20-5-70), 77.
- Programme of Food Donations to India by Foreign Country Organisations. (XL—23-4-70), 185.
- Refugees from foreign countries settled in India. (XXXVII—12-3-70), 113-14.
- Remission of money by foreign Oil Companies in India to their respective Countries. (XXXVI—2-3-70), 171-72.
- S. T. Cs. Regional set-ups in foreign Countries. (XXXVII—11-3-70), 82-83.
- Setting up of show rooms in Foreign Countries. (XXXVI—25-2-70), 109-10.
- Supply of Railway Equipment to foreign Countries. (XXXVII—4-3-70), 65-67.
- Trade agreements with other countries. (XXXVII—18-3-70), 127.

**FOREIGN DELEGATION(S) :**

- Foreign delegations which visited India during 1969-70, (XLI—20-5-70), 169.

**Debates :**

- Visit by West German Delegation of Businessmen and Financiers (H.A.H.Dis. (XXXIX—10-4-70), 340-56.

**FOREIGN EXCHANGE :**

- Additional powers sought by Madhya Pradesh Government for distribution of foreign exchange. (XXXVII—16-3-70), 56.
- Alleged Misuse of foreign exchange by Transport Manager of Poona Municipal Corporation. (XXXVII—11-3-70), 64-65.
- Alleged violation of Foreign Exchange Regulations by Shri S. P. Dewan of UNESCO, New Delhi. (XXXIX—6-4-70), 141.
- Allocation of foreign exchange for import of capital goods. (XXXVII—11-3-70), 52.
- Allocation of Foreign Exchange for travels abroad. (XXXIX—13-4-70), 68-69.
- Allocation of foreign exchange to M/s Synthetic and Chemicals Ltd., Bareilly. (XXXVI—2-3-70), 206-07.
- Allocation of foreign exchange to Tamil Nadu for Veeranam water Scheme. (XXXIX—20-4-70), 143.
- Buffer stock of Foreign Exchange. (XXVI—2-3-70), 141.
- Conversion of donations to N. L. F. into Foreign Exchange. (XXXVII—18-3-70), 112.
- Decision to allow Indians Travelling by Air India to carry 100 dollars with them. (XXXIX—17-4-70), 91-92.
- Foreign Exchange to Shri Allaudin Rashid Munshi of Maharashtra State S.S.I.D.C. (XXXIX—6-4-70), 67.
- Foreign Exchange allocations to Shri C.V. Sridhas. (XXXIX—6-4-70), 194-95.
- Foreign Exchange appellate Tribunal. (XXXVII—9-3-70), 418.
- Foreign exchange earned by consultancy and technical services of India. (XLI—13-5-70), 91.
- Foreign exchange earned during 1967 to 1969. (XLI—6-5-70), 101-02.
- Foreign exchange earned from exports of railway equipments. (XLI—20-5-70) 70-71.
- Foreign Exchange earned from Foreign Tourists. (XXXVIII—24-3-70), 41.
- Foreign Exchange Board. (XXXVII—9-3-70), 388.
- Foreign Exchange Facilities to Indian Tourists going abroad by Steamers. (XXXIX—17-4-70), 46-47.
- Foreign Exchange for Shooting of Films Abroad. (XL—4-5-70), 59-60.

**FOREIGN EXCHANGE—Contd.**

- Foreign Exchange granted to Indian Film Industry for shooting of Films abroad. (XXXIX—6-4-70), 196-97.
- Foreign Exchange Racket in Delhi. (XXXIX—13-4-70), 73.
- Foreign Exchange spent by way of Freight on Cargo carried by Foreign Ships. (XXXVII—13-3-70), 176-77.
- Foreign Exchange spent on Election of Indian Candidate for Judgeship of the World Court at the Hague. (XXXIX—8-4-70), 75.
- Foreign Exchange to Haj Pilgrims. (XXXIX—13-4-70), 94.
- Foreign Exchange to Shri Allaudin Rashid Munshi of Maharashtra State S. S. I. D. C. (XXXIX—6-4-70), 67.
- Grant of Foreign Exchange or Import Licence to Tamil Nadu Government. (XXXVII—18-3-70), 182-83.
- India's Foreign Exchange Reserves. (XXXVI—23-2-70), 71-72.
- Issue of foreign exchange to National Small Industries Corporation Ltd. (XXXVI—3-3-70), 77.
- Loan of Foreign Exchange to Indian Companies by Foreign Banks. (XXXVI—23-2-70), 40-41.
- Loss of foreign exchange due to fall in export of footwear to U. S. S. R. (XXXVII—11-3-70), 103-04.
- Loss of foreign exchange due to sale of sugar under International Agreement arrived at Geneva. (XXXIX—9-4-70), 139-40.
- Loss of foreign Exchange due to the ban on the export of Aluminium. (XL—22-4-70) 207.
- Loss of Foreign Exchange in Transportation of Crude for Madras Refinery. (XXXVI—2-3-70), 51-52.
- Out-flow of foreign Exchange by the Foreign Companies operating in India. (XXXVI—2-3-70), 112-14.
- Raids for unearthing foreign exchange (XLI—11-5-70), 65-68.
- Raid on residence and office of Sir Hirjee Cowasji Jahangir, Bombay. (XLI—11-5-70), 58-59.
- Raids to Unearth Foreign exchange racket. (XLI—18-5-70), 109.
- Reduction in spending of Foreign Exchange by Princes. (XXXIX—13-4-70), 95.

**FOREIGN EXCHANGE—Contd.**

Saving of Foreign exchange by enforcing price cut in crude import. (XI—4-5-70), 69-70.

Saving of foreign exchange by import substitution. (XLI—5-5-70), 41-42.

Saving of foreign exchange by import substitution of drawings of various items. (XXXVII—17-3-70), 178.

Saving of foreign exchange by small scale industries by way of import substitution (XL—21-4-70), 37.

Utilisation of Foreign Exchange earned from Sale of Indian Goods to Foreign Tourists. (XXXIX—13-4-70), 165-66.

Violation of foreign Exchange Regulations Act by Christian Missionary Organisation Bangalore. (XXXVI—2-3-70), 110.

**FOREIGN LANGUAGE(S) :**

A. I. R. news service in foreign languages. (XXXIX—16-4-70), 105.

Setting up of an Institute for Foreign languages. (XLI—6-5-70), 86-87.

**FOREIGN LOAN(S) :**

Agreement for loan with Britain. (XXXIX—20-4-70), 133.

Foreign loans for Modernisation of Indian Railways. (XXXIX—7-4-70), 56-57.

Interest on loans received from foreign countries. (XL—4-5-70), 120-21.

Loan Agreements with West Germany. (XXXIX—20-4-70), 5-7.

Loans from U. K. (XXXIX—20-4-70), 61.

World Bank Loans for Kanada Project (XXXIX—20-4-70), 136-37.

**FOREIGN MISSION (S) :**

Harassment of German Consul-General's Wife in Calcutta. (XXXVII—9-3-70), 113.

Activities of foreign missionaries. (XL—24-4-70), 150.

Nationalisation of foreign missionaries. (XLI—15-5-70), 71-72.

**FOREIGN NATIONAL(S) :**

Arrest of an American National Indo-Pak Border. (XXXIX—6-4-70), 132.

Untraced foreigners in India. (XXXVIII—3-4-70), 105.

**FOREIGN OIL COMPANY (IES) :**

Alleged sabotaging of crude oil import agreement between India and Belgium concern petrofinal by foreign oil companies in India. (XXXVII—16-3-70), 203-04.

Revision of Refinery Agreements with Foreign Oil Companies in India. (XXXIX—20-4-70), 71-72.

Terms and Conditions of Agreements with Foreign Oil Companies. (XXXIX—6-4-70), 159-60.

**FOREIGN POLICY :**

Guide-Lines for projecting Indian Image in Foreign Countries. (XXXIX—8-4-70), 137.

Relations with Kuwait, Bahrein Abu Dabi. (XL—29-4-70), 56-57.

Shift in Foreign Policy. (XXXVI—20-2-70), 74-75.

**FOREIGN PUBLICITY :**

Curb on propaganda literature of U.S.A. and U. S. S. R. circulating in India. (XXXIX—8-4-70), 65-66.

Guide-Lines for projecting Indian image in Foreign Countries. (XXXIX—8-4-70), 136.

**FOREIGN TOURIST (S) :**

Expenditure incurred for attracting foreign tourists. (XXXVII—9-3-70), 48.

Special Wing in Railway Board to deal with problem of facilities to Foreign Tourists. (XXXIX—14-4-70), 126.

Stay of foreign tourists in hotels run with foreign collaboration. (XXXIX—10-4-70), 187.

**FOREIGN TRADE :**

Colombian Trade and Economic Mission (XL—29-4-70), 47-48.

Creation of Indian Foreign Trade Service. (XL—29-4-70), 155.

Balance of trade. (XLI—20-5-70), 122-24.

Declaration of policy to facilitate research in exports. (XLI—20-5-70), 43.

Decrease in India's Foreign Trade. (XXXVI—25-2-70), 86.

FIGCT'S Opposition to the Nationalisation of Foreign Trade. (XXXIX—8-4-70), 41.

Foreign Tours of the Minister of Foreign Trade. (XXXVI—25-2-70), 175-76.

Foreign trade delegations who went abroad in 1969-70. (XLI—20-5-70), 155-56.

**FOREIGN TRADE—Contd.**

- High Expenditure incurred on show rooms in Foreign Countries. (XXXIX—8-4-70), 42.
- Hungarian Trade Delegation to India (XLI—13-6-70).
- Import/export by private concerns. (XLI—20-5-70), 87.
- India's poor performance in world export trade during 1969. (XLI—20-5-70), 51-52.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-116.
- Over-Invoicing and Under -Invoicing of Exports. (XXXIX—20-4-70), 7-11.
- Pattern of foreign trade with South East Asian countries. (XLI—20-5-70), 18-21.
- Resumption of Trade in Jute with Pakistan. (XLI—29-4-70), 45.
- Setting up of Foreign Trade Development Agency for Industrial Units. (XLI—29-4-70), 76-77.
- Survey for development of Foreign Trade During 1969-70. (XLI—29-4-70), 185.
- Targets of Foreign Trade. (XXXVI—25-2-70), 105.
- Trade with Cuba. (XLI—29-4-70), 41.
- Trade with Switzerland. (XLI—18-6-70), 128.
- Trend in the indices of exports imports. (XLI—20-5-70), 150-51.
- Turkish trade delegation. (XLI—20-5-70), 132.
- U. N. Resolution re. Ban on export to and import from Rhodesia. (XLI—29-4-70), 97-98.

**FOREIGNER(S) :**

- Foreign experts working at H. E. C. Ranchi. (XXXVII—10-3-70), 90-91.
- Foreign Guests visiting Madhya Pradesh. (XXXVIII—24-3-70), 165.
- Foreign Technicians working in Steel Plants. (XXXVII—10-3-70), 169.

**FOREST(S) :**

- Amendment of Rules and Regulations relating to forests. (XXXVI—26-2-70), 176-77.
- Forest development scheme of Tirpura under Fourth Plan. (XXXVII—5-3-70), 232-33.
- Guide-lines for preservation of forests and Wild life. (XXXVII—12-3-70), 203—05.

**FOREST(S)—Contd.**

- Protection of Forests in Ladakh. (XXXIX—9-4-70), 109.
- Scheme for increasing forest potential (XXXVII—5-3-70), 228-29.
- Shortfall in expenditure on forests. (XLI—7-5-70), 55-56.
- Total forest area and expenditure thereon (XLI—7-5-70), 56-57.
- FOREST RANGERS.**—Shortage of trained forest officers and rangers. (XXXVIII—26-3-70), 155.

**FORWARD TRADING :**

- Ban on Forward Trading in Agricultural produce. (XXXVII—10-3-70), 70.
- Ban on forward trading in Steel. (XXXVI—3-3-70), 192.
- Committee on inquiry into forward trading (XLI—11-5-70), 170.
- Forward trading in Gur. (XXXVIII—31-3-70), 62.
- Forward trading in Shares. (XXXVI—23-2-70), 108-09.
- Resumption of Forward Trading in Shares (XXXVI—2-3-70), 217-18.
- Resumption of Forward Trading in Share (H. A. H. Dis.). (XLI—15-5-70), 309-22.

**FRANCE :**

- Acquisition of French Sub-Marines by Pakistan. (XXXVII—4-3-70), 178.
- Agreement with France for Development of Dry Farming. (XXXVIII—2-4-70), 45.
- Assistance offered by France for off-shore Oil Exploration. (XXXVI—23-2-70), 178.
- Export of sheep skins to France. (XLI—6-5-70), 47-48.
- French proposal for peace in Cambodia. (XLI—29-4-70), 94-95.
- Indo-French Trade Agreement. (XLI—20-5-70), 47.
- Payment made to foreign employees in India Embassies in France, England, America and U. S. S. R. (XLI—6-5-70), 92-94.
- S. I. C. Agreements with some Firms of West Germany and France. (XLI—22-4-70), 111.
- Soviet Warships and French Submarines deployed in Eastern Sector. (XLI—6-5-70), 136-37.

FRANCE—Contd.

*Debates*

Reported attack on French Consul-General and his wife (C.A.) . (XXXVI—23-2-70), 226-23.

**FREEDOM FIGHTERS :**

(XL—24-4-70). Pension scheme for freedom fighters (XXXVI—27-2-70), 167.

Pensions to Freedom Fighters who were imprisoned in Cellular Jail, Andaman. (XXXVI—27-2-70), 37-38.

Record of Indian Revolutionaries involved in India's Independence Struggle. (XXXIX—17-4-70), 107-09.

**FRUIT (S) :**

Advice of foreign expert on Cultivation of bananas. (XLI—7-5-70), 82-83.

Compensation for loss of consignment of fresh fruits and vegetables booked from Bulsar and Palghar (Western Railway). (XXXVIII—2-3-70), 365.

Export of Dry. Fruits. (XL—29-4-70), 123-24.

Export of Fruits. (XL—29-4-70), 55-56.

Fall in Export of Fruit. (XXXVII—18-3-70), 73-75.

Production of fruits and vegetables in Ladakh. (XLI—14-5-70), 120-21.

Production of Papaia and Pectin. (XXXIX—8-4-70), 64-65.

Production of variety of oranges and Bananas which are popular in Foreign Countries for export. (XXXVIII—26-3-70), 211-12.

Survey of export of Fruits and Vegetables. (XXXVII—4-3-70), 126-27.

**FUEL :**

Consumption of Fuel oil for power generation. (XXXVIII—30-3-70), 156.

Formation of Scheme for Alternate Fuel in view of rise in Petroleum products consumption. (XXXIX—6-4-70), 200-01.

Survey for Tar Sands, Oil Shales and other fuels. (XXXIX—6-4-70), 201.

Use of inferior type of fuel for plants and machines in the Eastern Region. (XXXVIII—25-3-70), 169.

**FUND(S) :**

Allocation of funds for cultural programmes during Fourth Five Year Plan. (XL—24-4-70), 84.

Allocation of funds for Health Programme during fourth Plan. (XXXVI—2-3-70), 42-43.

**FUND(S)—Contd.**

Allocation of funds to Delhi Administration. (XLI—8-5-70), 61.

Allotment of Funds for Irrigation Projects in Madhya Pradesh. (XXXVI—25-2-70), 156-57.

Cutin Fund Allocation of A. I. R. Imphal. (XXXVII—12-3-70), 87-88.

Dissatisfaction expressed by Chief Ministers about allotment of Funds for their States. (XXXVII—18-3-70), 41.

Funds for accelerated Implementation of Rajasthan Canal Project. (XXXVII—11-3-70), 76-77.

Fund for Cheap Houses in Urban Areas by Public Sector. (XXVI—2-3-70), 34-35.

Funds for dry farming, (XLI—14-5-70), 170-71.

Funds for projects from Nationalised Banks (XXXVII—17-3-70), 28-29.

Funds for rural electrification Corporation. (XXXVII—4-3-70), 130.

Funds for Rural Electrification Schemes. (XXXVI—25-2-70), 150-51.

Funds for Rural Housing Schemes in States in the Fourth Plan. (XXXVI—23-2-70), 210-11.

Funds for sinking tube-wells in famine stricken areas of Rajasthan. (XXXVII—12-3-70), 167.

Funds provided in Fourth Five Year Plan for Irrigation Scheme. (XXXVII—4-3-70), 115-16.

Non-utilisation of funds earmarked to States for uplift of Scheduled Castes and Scheduled Tribes. (XXXVII—17-3-70), 82-83.

Proposal for completion of All Irrigation Projects lying pending due to lack of funds. (XXXVII—11-3-70), 110-11.

Raising of battalion fund of 18 Panjab Regiment. (XXXVI—25-2-70), 152-53.

Shortage of Funds for the purchase of medicines in Govt. Dispensaries. (XXXVI—2-3-70), 185-86.

Surplus funds of Banks in West Bengal (XXXVI—2-3-70), 180.

Transferring of Additional funds to states (XXXVI—2-3-70), 195-96.

**FUNDAMENTAL RIGHTS.**—Right to Property (Res.) (XXXIX—17-4-70), 283-302; (XL—1-5-70), 264-322.

## G.A.T.T. :

Agreement and other arrangements with G.A.T.T. (XLI—6-5-70), 52-54.

## GAMES AND SPORTS :

Alleged Nepotism in the selection of cricket players. (XXXVIII—3-4-70). 54-55.

Participation of 1st Tjan Edinburgh [N<sup>o</sup> 115-5-72

Supply of tennis balls in Davic Cup tie at Bangalore. (XLI—15-5-70). 169.

## GANDAK CANAL :

Extension of Gandak Project Canal upto Saran, Bihar. (XXXVIII—25-3-70), 36.

Progress of Gandak Canal in Priority Zone. (XXXVIII—25-3-70), 96-97.

MAHATAMA GANDHI.—Accord on Birla House, (XLI—20-5-70), 29-42.

## GANDHI, MAHATMA :

An Anthology of features broadcast on Gandhi Centenary. (XL—23-4-70), 72-73.

Bibliography of Writings by and on Gandhiji (XXXVII—13-3-70), 209-10.

## MAHATMA GANDHI :

Criticism of Mahatma Gandhi in Jallianwalla Bagh play staged in West Bengal (XLI—15-5-70), 76-77.

Expenditure on Gandhi Darshan Complex. (XXXVIII—3-4-70), 104.

Financial assistance to U.N.E.S.C.O., other Organisation and Individuals for spreading Gandhian Ideas in Foreign Countries. (XXXVIII—24-3-70), 55-57.

Gandhi Balidan Sthal Trust. (XL—4-5-70), 156-57.

Gandhi Centenary Celebrations. (XXXVI—26-2-70), 162-64.

Gandhi centenary International Conference held in Delhi. (XXXVIII—24-3-70), 265-66.

Gandhi Darshan Exhibition. (XXXVI—27-2-70), 69.  
(XXXVIII—3-4-70), 129-30.

Gandhi Memorial in Kashmir. (XXXVII—13-3-70), 97-98.

Gandhi Peace Mission for solution of outstanding Indo-Pak Problems. (XXXVII—4-3-70), 199.

## MAHATMA GANDHI—Contd.

Gandhi Post Cards and Island letters. (XLI—14-5-70), 119-20.

Gandhiji's writings on cow protection printed in Government books (XXXIX—16-4-70), 28.

Issuing of Special Mahatma Gandhi Coins. (XXXIX—13-4-70), 132-33.

Impounding of book on Mahatma Gandhi. (XXXVII—15-3-70), 166.

Kapoor Commission's report on murder of Gandhiji. (XXXVIII—3-4-70), 47-48.

Memorandum submitted by a deputation of Standing Committee of Gandhi Centenary on prohibition to P.M. (XLI—5-5-70), 100-101.

Models of Mahatma Gandhi statue. (XXXVII—16-3-70), 44.

National committee for Gandhi centenary. (XXXVIII—3-4-70), 96-97.

Non-inclusion of Netaji's photo in Gandhi Darshan Exhibition. (XXXVIII—24-3-70), 117-18.

Observance of Gandhi Centenary in educational institutions in West Bengal (XLI—8-5-70), 85.

Programme for Uplift of socially backward people during Gandhi Centenary year. (XXXVII—17-3-70), 108-29.

Prohibition during Gandhi Centenary Year. (XXXVI—3-3-70), 138-39.

Publication of Gandhi bachanabali in Bengali. (XXXVII—9-3-70), 102.

Representation submitted by cleaners of Gandhidham to General Manager, Western Railway (XLI—5-5-70), 150-51.

Sarvodaya literature to preach Gandhian philosophy. (XL—1-5-70), 62.

Souvenir on Gandhi Darshan. (XXXVII—9-3-70), 96.

Scrapping of Prohibition by States during Gandhi Centenary Year. (XXXVII—10-3-70), 84.

Statue of Mahatma Gandhi near India Gate, New Delhi. (XXXVI—23-2-70), 48-49.

Theme Co-ordination of Gandhi Darshan Pradarshani and Souvenir on Gandhi Darshan. (XXXVI—27-2-70), 60-61.

Welfare programme for Harijans and Slum-Dwellers of Delhi during Gandhi Centenary year. (XXXVII—17-3-70) 146.

**MAHATMA GANDHI—Contd.**

Wells for Harijans during Gandhi Centenary Year. (XXXIX—7-4-70), 146.

**GANGA BARRAGE PROJECT.—**Lawlessness and indiscipline amongst workers of Ganga Barrage Project. (XXXVI—25-2-70), 144.

**GANGA RIVER :**

Construction of a Dam on Ganga at Kotani Bihalin Rishikesh. (XLI—6-5-70), 118.

Construction of Ganga Barrage by Pakistan (XLI—13-5-70), 152.

Embankment on Ganga near Roorkee in U. P. (XXXVII—4-3-70), 160.

Lift irrigation scheme on Ganga River in Dalman (U.P.). (XXXVI—25-2-70), 112.

Scheme for running river services in the Ganges. (XLI—15-5-70), 183.

Submission of report by Expert Committee of Engineers of Ganga River Commission. (XXXVII—18-3-70), 99.

**GAS(ES) :**

Discovery of Gas in Broach District of Gujarat. (XXXIX—6-4-1970), 75.

Effect of Generation of Hydrogen Sulphide Gas on Staff working in Hydro Stations (XXXIX—8-4-70), 17-19.

Grant of agencies of gas to unemployed Engineers. (XXXVI—23-2-70), 150.

Increase in price of natural Gas Supplied to Namrup unit of fertilizer Corporation of India. (XLI—18-5-70), 137.

Marketing and use of liquid propane Gas. (XLI—18-5-70), 94.

Supply of Gas for Domestic and Industrial Purposes to Madhya Pradesh. (XXXIX—6-4-1970), 69-70.

Supply of Gas from Kalol Oil-Fields to Ahmedabad Electricity Company by ONGC. (XL—27-4-70), 107-08.

**GAUHATI :**

Disturbances in Gauhati on Republic Day, 1968. (XXXVII—9-3-70), 177.

Employment of local people in Gauhati refinery. (XXXVII—16-3-70), 116.

Interview for Junior Traffic Assistants held in Gauhati. (XXXVIII—24-3-70), 217-18.

Length of Runway at Gauhati Civil Airport. (XXXVI—27-2-70), 133-34.

**GAUHATI—Contd.**

Meeting of small scale Industries Board at Gauhati. (XXXVI—3-3-70), 69-71.

**GENERAL INSURANCE COMPANIES.—**Amount of profit made by insurance companies (XLI—11-5-70), 177-78.

**GEOLOGICAL SURVEY OF INDIA :**

Geological Survey of India (XXXIX—20-4-70). 82.

Alleged harassment of ONGC and G.S.I. Scientists by Police in Jaisalmer District of Rajasthan. (XL—27-4-70), 199-200.

Exchange of geologists among geological survey of India and State organisations (XLI—11-5-70), 222.

Grant of Field Establishment Allowance to Class IV employees of Geological Survey of India (XXXVII—16-3-70), 104-05.

Grant of leave to muster roll employees of Geological Survey of India (XXXVII—16-3-70), 130-31.

Pay scale of moulders in Geological Survey of India (XXXVII—16-3-70), 129-30.

Preparation of Maps of Hard Rock areas of Southern region by Geological Survey of India. (XL—27-4-70), 232-33.

Regularisation of muster roll employees in Geological Survey of India (XXXVII—16-3-70), 99.

**GEOLOGISTS.—**Exchange of geologists among geological survey of India and State organisations (XLI—11-5-70), 222.

**GERMAN DEMOCRATIC REPUBLIC :**

Delivery of fountain presented by the City of Halle (G.D.R.) to the Corporation of Madras. (XL—22-4-70), 137.

Diplomatic recognition to German Democratic Republic (XXXVI—25-2-70), 76-77.

Exclusion of G.D.R. Delegation from International Cultural Evening. (XXXVII—4-3-70), 162.

Import of RS-09 Tractors from East Germany and Rumania. (XXXVI—26-2-70), 69-70.

M.Ps' Memorandum on recognition of German Democratic Republic (XXXVII—18-3-70), 172-73.

N.D.M.C. Agreement with G.D.R. for Import of Rough Diamonds. (XXXIX—20-4-70), 83-84.



**GERMAN DEMOCRATIC REPUBLIC—***Contd.*

West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 17-24.

Upgrading of Indian trade office in German Democratic Republic. (XXXVIII—25-3-70), 120-121.

**GERMANY :**

Indo-German collaboration talks with Representatives of F.I.C.C.I. (XXXIX—14-4-70), 98.

Obtaining of parents' permission before sending Girls to Germany for training in Nursing. (XXXIX—6-4-70), 51.

Visit by German delegation (XLI—11-5-70), 82.

**GESTETNERS LTD.**—Issue of a licence for expansion of capacity of British owned Gestetners Ltd. (XI—21-4-70), 161-63.

**GHANSARA SINGH, BRIGADIER.**—Brigadier Ghansara Singh's Statement regarding Capture of Gulgit by Pakistan with British help. (XXXVII—11-3-70), 150-151.

**GHRAO(S) :**

Central Study Team on Gheraos in West Bengal. (XLI—14-5-70), 171.

Employment through loans by nationalised banks to victims of gheraos (XLI—11-5-70), 95.

Gheraos in Coal Mines in Bihar. (XXVIII—2-4-70), 155-56.

Gheraos in Durgapur Steel Plant. (XXIX—7-4-70), 86-87.

Gheraos in West Bengal. (XXXVI—26-2-70), 45-46.

Gheraos in West Bengal after Mid Term Election. (XXXVII—12-3-70), 81.

Gherao of vice-chancellor of Delhi University (XXXVIII—3-4-70), 25-27.

Incidents of strikes, Lock-outs and Gheraos in West Bengal. (XXXVII—12-3-70), 92-93.

Increase in the Number of Gheraos in Industrial Organisations. (XXXVIII—30-3-70), 207.

Loss incurred by Public and Private Undertakings on account of Gheraos. (XXVIII—2-4-70), 65-66.

**GHRAO(S)—Contd.**

Re-opening of factories closed as a result of gheraos in West Bengal (XXXIX—16-4-70), 139.

**GHOSH, SHRI ATULYA.**—Investigation into the Assets of Shri Atulya Ghosh. (XXXVI—27-2-70), 38-39.

**GIFT-TAX.**—Realisation of Gift-tax from Minister of Food and Agriculture. (XLI—18-5-70), 88.

**GILGIT :**

Brigadier Ghansara Singh's statement regarding capture of Gilgit by Pakistan with British help. (XXXVII—11-3-70) 150-51.

Chinese movements in Gilgit-Sinkiang area (XLI—6-5-70), 153-54.

**GITA.**—Burnt and torn pages of Gita found in Aligarh University (XLI—15-5-70), 154-55.

**GLOBE FINANCE CO.**—Action against Globe Finance Company (XXXVII—9-3-70), 385.

(XXXIX—13-4-70), 39-40.

**GOA :**

Assessment of requirements of Power Supply to Goa. (XXXVII—18-3-70), 183-84.

Breeding of fish in Khazan lands of Goa and its effect on rice production (XXXVIII—26-3-70), 116-17.

Cut in water supply to all establishments of Posts and Telegraphs Department in Goa. (XXVIII—2-4-70), 118-19.

Disconnection of Government telephones in Goa due to non-payment of telephone dues. (XXXIX—16-4-70), 90.

Discovery of Terracota and other finds in Goa. (XXXIX—17-4-70), 97.

Disposal of Cases in Judicial Commissioners' Court in Goa. (XXXVIII—24-3-70), 202-03.

Harnessing of river's water in Goa for Irrigation and Power. (XXXVII—18-3-70), 163.

Investigation by Commission of Inquiry re Grant of a Licence to set up Fertiliser Plant in Goa. (XXXIX—14-4-70), 54.

Progress of education in Goa. (XXXVIII—24-3-70), 43-44.

**GOA—Contd.**

Proposal to start a Casino at Chapora Fort in Goa. (XXXVII—13-3-70), 202.

Requisition of Private Property for Defence purposes in Goa. (XXXVII—18-3-70), 165-66.

Setting up of fertilizer Plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.

Setting up of fertilizer plant by Birlas in Goa *vis-a-vis* Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.

Setting up of steel plant at Goa. (XXXVII—17-3-70), 148.

Survey work undertaken in Goa by Department of Demographic Training and Research Centre, Bombay. (XL—27-4-70), 221-23.

**GODAVARI PROJECT :**

Allocation of funds for Godavari Project near Paithan in Maharashtra. (XLI—6-5-70), 32.

**GODFREY PHILIPS INDIA LTD. :**

Amalgamation of M/s. D. Macropolo & Co. Ltd. with M/s. Godfrey Philips India Ltd. (XLI—5-5-70), 58-59.

**GODOWN(S) :**

Construction of more godowns by Food Corporation of India in Madhya Pradesh. (XXXVII—12-3-70), 166-67.

Loans to Surendra Industries Estates Bombay for construction for Godowns. (XXXIX—7-4-70), 49.

Storage capacity of Foodgrains Godowns. (XXXVI—26-2-70), 135-36.

**GOENKA INDUSTRIES :**

Inspection of Accounts of Goenka Group of concerns. (XLI—19-5-70), 99-100.

Shares of Goenka Group of Industries in Indian Iron and Steel Co. (XXXVI—24-2-70), 80-81.

**GOENKA, SHRI RAMNATH :**

Case registered by C.B.I. against Shri Ramnath Goenka. (XLI—12-5-70), 69-70.

**GOLCHA PROPERTIES (P) LTD. :**

(XXXVII—10-3-70), 63-66,  
(XXXVIII—24-3-70), 251-52,  
(XXXIX—7-4-70), 89-90.

Income and Commission earned by Official Liquidator appointed for M/s. Golcha Properties (Pvt) Limited, Delhi. (XXXIX—7-4-70), 38-40.

**GOLD :**

Demand for complete withdrawal of gold control. (XXXVII—16-3-70), 157.

Enquiry into gold smuggling case in the office of the collector, Central Excise, Kanpur. (XXXVII—16-3-70), 165.

Extent of gold and silver smugged into India. (XXXVI—2-3-70), 123-24.

Gold Deposits Found in Raipur District of Madhya Pradesh. (XXXIX—20-4-70), 122.

Kolar Gold Mines. (XXXIX—20-4-70), 49-52.

Possession of Pure Gold by the Employees of Ministry of Finance. (XXXIX—6-4-1970), 144-45.

Production of Gold in India. (XL—27-4-70), 64-65.

Seizure of Gold at Badrujuha Sea Coast Bombay. (XXXVIII—30-3-70), 182.

Seizure of Gold at Bandra Sea-Coast. (XXXVI—2-3-70), 87.

Seizure of Gold from a Car in Bombay. (XXXVIII—30-3-70), 196.

Seizure of Gold from a country-boat between Daman and Kalai. (XXXIX—13-4-70), 121.

Seizure of Gold from a passenger in Hydera<sup>a</sup> bad-Kurnool Bus. (XXXVII—9-3-70) 382.

Seizure of gold in Bombay (XXXVII—16-3-70), 127-28, (XXXIX—6-4-70), 160-61.

Seizure of Gold in Delhi. (XXXVIII—30-3-70), 25.

Seizure of Gold Wrist Watches. (XXXIX—20-4-70), 62-63.

Seizure of smuggled Gold and Watches brought by an Arab Dhow. (XXXVIII—30-3-70), 197.

Smuggling of gold. (XXXIX—6-4-70), 176-77.

Smuggling of gold and other goods (XXXVII—9-3-70), 307.

Survey for Gold Lodes in Wynad Region and Nilgiris (Tamil Nadu). (XL—27-4-70), 196-97.

**GOVERNMENT ACCOMMODATION :**

Accommodation for Employees of the Employees Provident Fund Organisation from General Pool. (XXXVIII—30-3-70), 136.

**GOVERNMENT ACCOMMODATION—**  
*Contd.*

- Allotment of Alternative Accommodation to persons displaced from Government accommodation at various places in Delhi. (XXXVIII—30-3-70), 169.
- Allotment of D-II Type Flats to Officials for performing pooja. (XLI—18-5-70), 191.
- Allotment of Government Accommodation to Central Government Employees in East Nimar. (XXXIX—20-4-70), 77-78.
- Allotment of Government Accommodation to Employees who have own Houses. (XXXIX—20-4-70), 130-31.
- Allotment of servant quarters to C.P.W.D. Employees in North and South Avenues, New Delhi. (XXXIX—13-4-70), 65.
- Allotment of two bungalows to Shri V. K. Krishna Menon. (XL—27-4-70), 155-56.
- Applications for allotment of quarters in Reserved quota for scheduled castes and scheduled tribes. (XXXVII—9-3-70), 79.
- Ban on out-of turn allotment in Delhi. (XLI—18-5-70), 70.
- Complaints regarding sub-letting of quarters in R.K. Puram, New Delhi. (XXXVII—16-3-70), 212-13.
- Construction of big bungalows for Ministers, High Court Judges and senior officers. (XLI—11-5-70), 13-15.
- Construction of flats in Minto Road area, New Delhi. (XLI—18-5-70), 173.
- Construction of Government Accommodations for Class III and IV of the Central Government Employees during 1970-71, (XXXIX—13-4-70), 61-62.
- Construction of multi-storey flats for Ministers and Government officials. (XXXVII—16-3-70), 105.
- Construction of quarters for Central Government Employees under Fourth Plan. (XL—27-4-70), 184-85.
- Construction of staff quarters for divisional superintendent's office of Keonghar Garh post office. (XXXIX—16-4-70), 67.
- Discrimination between Class IV Staff and Doctors in a quiring quarters from General Pool. (XLI—18-5-70), 170.
- Covered and uncovered areas of Government Accommodation for Secretaries. (XXXVIII—30-3-70), 176.
- Emergency Commissioned Officers provided with Government accommodation. (XL—29-4-70), 75-76.

**GOVERNMENT ACCOMMODATION—**  
*Contd.*

- Funds for the construction of two-roomed quarters for class IV employees. (XXXVII—9-3-70), 343.
- Government accommodation for Central Government employees at Calcutta. (XXXIX—13-4-70), 196.
- Inconvenience faced by Allottees of Government Accommodation in R. K. Puram, Delhi. (XL—27-4-70), 116.
- Market rent charged from occupants of North and South Avenue flats, New Delhi. (XL—27-4-70), 167.
- Out-of-turn allotment cases for Type III quarters. (XXXIX—20-4-70), 157-58.
- Out-of-turn allotment of accommodation to Govt. Servants. (XXXVII—9-3-70), 419.
- Out-of-turn allotment of quarters on Medical Grounds. (XXXIX—6-4-70), 186-87.
- Out-of-turn Allotment of quarters to Employees who have put in more than 15 years of Service. (XXXIX—20-4-70), 28-30.
- Permission sought by occupants of quarters of Danapur Cantonment for making alterations in their quarters. (XXXVII—11-3-70), 134.
- Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70), 17-25.
- Provision of accommodation for Government Staff in rural areas. (XXXIX—20-4-70), 109.
- Provision of additional fans in Type III quarters in Government Colonies. (XL—27-4-70), 141-42.
- Provision of amenities in quarters of R. K. Puram, New Delhi. (XXXVII—9-3-70), 407.
- Provision of Light Points in Servant quarters Block in North and South Avenue, New Delhi. (XXXVI—2-3-70), 58.
- Quarters for ticket collectors and travelling ticket examiners on Central Railway. (XL—21-4-70), 82-83.
- Representation from Mahishila Government Colony, Asansol. Dist. Burdwan. (XL—23-4-70), 170.
- Reservation of Government Accommodation for Scheduled Castes and Scheduled Tribes Employees. (XXXVIII—30-3-70), 187.
- Review Committee on out-of-turn allotment to allottees of Mandi House and Sikandra Road Hutments. New Delhi. (XXXVII—9-3-70), 355.

**GOVERNMENT ACCOMMODATION—***Contd.*

Scheme for construction of houses in Delhi/ New Delhi to Central Government Employees. (XXXIX—6-4-1970), 174-76

Scheme to give accommodation at concessional rates to artists. (XXXVIII—30-3-70), 160.

Separate quota of houses for Lok Sabha and Rajya Sabha Secretariats. (XL—27-4-70), 37-38.

Street lighting in Pandara Road, D-II Flats. (XL—27-4-70), 121.

Sub-Letting of Government Quarters at Chitra Gupta Road New Delhi by Allottees (XXXIX—6-4-1970), 89.

Suggestion for charging standard rent for Bungalows allotted to High Officials and Ministers. (XXXIX—13-4-70), 106-07.

Transfer of Electric Meter Security already deposited on allotment of new quarters (XXXIX—13-4-70), 209-10.

Unauthorised occupants of class IV quarters in Srinivaspuri (New Delhi). (XLI—11-5-70), 209-10.

Unauthorised occupants of Govt. quarters in Andrews Ganj, New Delhi. (XXXVI—23-2-70), 84-85.

*See also* "Government Quarters"

Waiting list for allotment of Government accommodation. (XLI—11-6-70), 62-64

**GOVERNMENT ADVERTISEMENT(S) :**

Government advertisements through foreign firms. (XXXVIII—26-3-70), 195-96.

Government advertisements to newspapers controlled by political parties. (XL—30-4-70), 104.

**GOVERNMENT BUILDING(S) :**

Allocation of funds for construction of Buildings in Public Sector. (XXXIX—13-4-70), 120.

Decoration of Government Buildings in New Delhi with Murals. (XXXVI—2-3-70), 126-27.

Sale of Houses to Public by Government. (XXXIX—20-4-70), 118.

**GOVERNMENT DEPARTMENT(S) :**

O. & M. Unit in Customs and Central Excise Department, Delhi. (XL—27-4-70), 75-76.

LDCs, UDCs and Assistants working in Department of Communications. (XLI—7-5-70), 116-17.

**GOVERNMENT EMPLOYEE(S) :**

10-Point increase in Dearness Allowances of Central Government Employees. (XXXIX—20-4-70), 225.

Absorption of left overs of 1959 and 1960 examinations to the grade of section officer. (XLI—15-5-70), 60.

Action recommended by CBI against Officers of STC, DGS & D and Central Ordnance Depot, Malad. (XXXVII—18-3-70), 50-53.

Action taken against Director-General of Supplies and Disposals. (XXXVI—23-2-70), 134.

Additional income-tax Commissioners. (XLI—18-5-70), 83.

Ad-hoc increment to Central Government Employees. (XXXIX—6-4-1970), 63.

Ad-hoc increment to Central Government employees. (XLI—11-5-70), 102.

Advances from Salaries in Cases of emergency to Central Government Employees (XXXIX—13-4-70), 63.

Advance increments to L.D.Cs. and U. D.Cs. (XXXIX—13-4-70), 97.

Advertisement for recruitment of Income Tax Inspectors. (XL—4-5-70), 215-16.

Age limit for promotion to Inspectors in Department of Central Excise. (XL—27-4-70), 74.

Allegations against the Officials of Income Tax Department. (XXXIX—13-4-70), 137-38.

Alleged misbehaviour of A.I.R. Officers. (XXXVII—5-3-70), 106-07.

Allocation of Medical Officers from Punjab to Himachal Pradesh. (XXXVI—2-3-70), 106-07.

Allotment of cars/scooters and other vehicles to Ladies from Government quota in priority basis. (XXXVII—17-3-70), 176.

Allotment of Government Accommodation to Central Government Employees in East Nimar. (XXXIX—20-4-70), 77-78.

Allotment of Government Accommodation to Employees who have own Houses. (XXXIX—20-4-70), 130-31.

Allotment of land to Central Government Employees to relieve pressure on Government accommodation. (XXXIX—13-4-70), 62-63.

Allotment of quarters to the staff of the Hospitals in Delhi. (XXXVII—9-3-70), 411.

GOVERNMENT EMPLOYEE(S)—*Contd.*

- Allotment of Scooters to Government Employees. (XLI—12-5-70), 86-87.
- Allotment of servant quarters to C.P.W.D. Employees in North and South Avenues, New Delhi. (XXXIX—13-4-70), 65.
- Allowing permanent employees to register their names with employment exchange for Higher posts. (XXXIX—17-4-70), 69.
- Anomaly in Pay scales of Draftsmen working in Survey of India. (XXXVII—9-3-70), 138.
- Application from Government employees registered for allotment of Scooters (XL—28-4-70), 71.
- Application of orders re. lien, pay and provident fund in the case of civil Government servants who joined Military Service during emergency. (XL—29-4-70), 103-04.
- Appointment of a Hindi stenographer in Education Minister's office (XXXVIII—3-4-70), 73-74.
- Appointment of a stenographer as circle rationing officer and later as Asstt. Commissioner sales tax in Delhi. (XXXVIII—3-4-70), 86-87.
- Appointment of Class III and Class IV employees in Shipping Corporation. (XXXVII—13-3-70), 182-83.
- Appointment of field publicity officers. (XXXVII—12-3-70), 68-69.
- Appointment of library and museum advisers in Education Ministry (XXXVII—16-3-70), 67-68.
- Appointment of Muster Roll Employees in Bokaro Steel Plant. (XXXVI—3-3-70) 82-83.
- Appointment of Sales Assistant in the Ministry of Food and Agriculture Community Development and Cooperation. (XXXIX—9-4-70), 77-78.
- Assistants Officiating as Section Officers. (XXXVII—13-3-70), 77.
- Assurance regarding Promotion of Income Tax Officers. (XXXIX—6-4-1970), 154.
- Benefits to Employees of Governments of Union Territories. (XXXVII—13-3-70), 140.
- C.P.W.D. Sectional Officers posted at Tulihal airport (XXXVII—16-3-70), 101.
- Car Nicobar Non-gazetted Officer's Association. (XXXVII—9-3-70), 188.

GOVERNMENT EMPLOYEE(S)—*Contd.*

- Cases of employees who participated in September, 1968 strike. (XXXVI—27-2-70), 128.
- Categories of Income Tax Officers. (XXXIX—13-4-70), 197-98.
- Category-wise staff position in the Civil Aviation Department. (XXXIX—17-4-70), 185-86.
- Central Government Employees who participated in 19th Sept., 1968- strike. (XXXVI—27-2-70), 128-29.
- Central Secretariat Clerical Service Staff in the Ministry. (XXXVII—9-3-70), 345.
- Certificates for going abroad. (XLI—11-5-70), 186-87.
- Chandigarh Compensatory Allowance to Central Government Employees. (XL—27-4-70), 24-28.
- Change in mode of drawal of salary by Class II officers of Government. (XXXVIII—30-3-70), 113.
- Change of foreign secretaries in Ministry of External Affairs (XLI—13-5-70), 167.
- Channels of promotion for Hindi Assistants Teachers Hindi Translators etc. (XXXIX—17-4-70), 123-24.
- Charges of Corruption against Central Government Employees. (XXXIX—17-4-70), 151.
- Civil Gazetted Govt. Employees from Mysore and Andhra Pradesh holding Territorial Army Commission. (XXXVIII—1-4-70), 131.
- Civilian Defence Employees facing charges in connection with 19th September, 1968 strike. (XXXVI—25-2-70), 119-20.
- Class I, II, III and IV Employees Working in Security Mills. (XXXIX—20-4-70), 179-80.
- Class IV Employees Welfare Association. (XXXVII—9-3-70), 241.
- Class IV Employees working in the Excise and Income Tax Departments at Patna. (XXXIX—6-4-1970), 142-44.
- Code of Conduct for Government employees to prohibit drinking. (XXXIX—17-4-70), 166-67.
- Complaints against Ministers and Officers (XXXVIII—3-4-70), 181-82.
- Complaints received by income tax officers of West Bengal. (XLI—11-6-70), 58.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Complaints regarding tax evasion and black money received by income tax commissioners Kanpur and Lucknow. (XLI—11-5-70), 192.
- Conditions of Service of Himachal Pradesh employees. (XXXIX—10-4-70), 204.
- Condonation in break of service of employees who participated in September, 1968 strike. (XXXVII—17-3-70), 37-38.
- Conduct of Class I Officers in Ministry of Finance. (XXXVII—16-3-70), 136-37.
- Conduct of West Bengal Officials during United Front Regime. (XL—1-5-70), 122.
- Confirmation and promotion of former L.D.Cs. of Rehabilitation Department now working in Ministry of Defence. (XXXIX—8-4-70), 92-93.
- Confirmation of Civilian employees of Ordnance Transit group, Pathankot. (XXXVII—11-3-70), 166-67.
- Confirmation of employees of the Office of Registrar General of India. (XLI—15-5-70), 171.
- Confirmation of officers recruited through Union Public Service Commission. (XXXVIII—31-3-70), 76.
- Confirmation of Scheduled Caste and Scheduled Tribe Employees in Delhi Administration. (XXXVII—13-3-70) 111.
- Confirmation of staff in Central water and power commission. (XL—29-4-70), 132-33.
- Confirmation of staff in Signal and Telecommunications Department. A(XL—28-4-70), 120.
- Construction of big bungalows for Ministers, High Court Judges and senior officers. (XLI—11-6-70), 13-15.
- Construction of Government Accommodations for Class III and IV of the Central Government Employees during 1970-71. (XXXIX—13-4-70), 61-62.
- Construction of multi-storey flats for Ministers and Government officials. (XXXVII—16-3-70), 105-06.
- Construction of quarters for Central Government Employees under Fourth Ex Plan. (XL—27-4-70), 184-85.
- Construction of quarters for the staff of Customs department, Cochin, (XL—4-5-70), 223.
- Convening of Departmental Promotion Committee Meeting to consider promotion of Income Tax Officers Class II to Class I. (XXXIX—6-4-1970), 136-37.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Conversion of reserved posts into General Posts. (XXXVII—12-3-70), 119-20.
- Conversion of Temporary Posts in the Engineering Cadres in C.P.W.D. into Permanent Posts. (XXXVI—2-3-70), 55-56.
- Conveyance facilities to employees of Beas Dam Project. (XXXIX—8-4-70), 154.
- Credit Policy of Nationalised Banks to assist Central Government Employees (XXXIX—6-4-1970), 58-60.
- Criterion for promotion from U.D.C. to Head Clerk Grade II in the EME Corps. (XL—22-4-70), 124.
- Daftries in Government of India forms store, Calcutta. (XXXVII—16-3-70) 190-91.
- Demand by Central Secretariat Employees for cancellation of examinations (XXXVI—27-2-70), 176.
- Demand for additional or Ad-Hoc increments for industrial and non-industrial employees by Defence employees federation. (XL—29-4-70), 104-05.
- Demand for liberalisation of rail travel scheme reimbursement to Central Government employees. (XLI—15-5-70), 61-62.
- Demand for withdrawal of Circular on learning of Hindi by Central Government Employees. (XXXVIII—24-3-70) 161-62.
- Demands of Central Government employees. (XLI—18-5-70), 96.
- Demands of Central Secretariat Class IV employees. (XL—24-4-70), 123.
- Demands of Delhi Milk Scheme employees (XXXVII—5-3-70), 148-50.
- Demand of employees of Bihar electricity board. (XLI—20-5-70), 156-57.
- Demand of Financial assistance by States to pay higher salaries and D.A. to State Government Employees. (XXXVI—2-3-70), 102.
- Denial of children allowance to employees in Forest Department Manipur. (XXVIII—2-4-70), 57.
- Denial of promotion to employees of Defence Establishment due to their participation in 19th Sept. 1968 strike. (XL—22-4-70), 41.
- Departmental Examinations and Confirmation of Government Employees. (XXXVI—27-2-70), 79-81.
- Departmental Examination of Income Tax Officers. (XXXIX—13-4-70), 108-09.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Designation of Class III employees of Reserve Bank of India. (XXXIX—6-4-70), 193-94.
- Development of land at Nagpur for the Central Government employees (XXXVII—16-3-70), 175.
- Differential treatment meted out to Typists in the matter of grades. (XXXVII—17-3-70), 151-52.
- Discontentment Among Staff of physiotherapeutic Department of Willingdon and Safdarjang Hospitals, New Delhi. (XXXIX—6-4-1970), 168.
- Discontentment among workers and Government Employees at a result of rise in prices. (XL—4-5-70), 195-96.
- Discriminatory policy for recruitment of Aerodrome Operators and Radio Operators. (XL—1-5-70), 184-85.
- Disparity in Grades and allowances of employees of Chandigarh Union Territory. (XXXVIII—3-4-70), 108.
- Disparity in pay of Highly and Lowpaid Govt. employees. (XXXVI—2-3-70), 46.
- Disparity in pay scales of Hindi Officers in different departments of the Government of India. (XL—4-5-70), 237-39.
- Down grading of post of deputy principal information officers in Tamil Nadu. (XXXVII—12-3-70), 154-55.
- Duties attached to the post of Hindi officer in Ministry of Finance. (XLI—11-5-70), 185-86.
- Duty hours of fire service personnel posted at Parliament House. (XXXVII—9-3-70), 402.
- Duties of Income Tax Officers. (XXXIX—13-4-70), 101-02.
- Duties of Sectional Officers of G.P.W.D. (XXXVI—2-3-70), 57.
- Duties performed by class IV Employees of Government of India Forms Store and Press, Calcutta. (XLI—18-5-70), 225.
- Employees in various Defence Establishments not promoted due to their participation in 19th September, 1968 Strike. (XXXIX—8-4-70), 139.
- Employees of irrigation and Power Ministry suspended due to participation in September 1968 strike. (XL—29-4-70), 154-55.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Employees of Prime Ministers' Secretariat suspended due to their participation in 19th September, 1968 Strike. (XL—29-4-70), 153-54.
- Employees on daily wages appointed to posts of L.D.Cs. and to Class IV Posts. (XXXIX—10-4-70), 108.
- Employees reinstated after September, 1968 strike. (XXXVIII—26-3-70), 225-26.
- Employees working against posts carrying pecuniary benefits. (XXXVI—27-2-70), 114-15, (XXXVII—10-3-70), 41-42, (XXXVII—17-3-70), 102-04, (XXXVIII—26-3-70), 190.
- Enquiry against Director General of Technical Development. (XXXVII—10-3-70), 89.
- Enquiry against officials of department of Industrial Development. (XL—21-4-70), 140-41.
- Enquiry into charges against superintendent, Central Excise, Bhiwandi. (XXXIX—13-4-70), 194-95.
- Enquiry into grievances of the employees of forest department of Tripura. (XXXVII—5-3-70), 233-34.
- Equal opportunity for promotion of Permanent and Temporary Officers. (XXXIX—17-4-70), 152-53.
- Evaluation of work disposed of by officers and staff in offices. (XXXVIII—24-3-70), 24041.
- Examination for appointment of Hindi officers. (XXXVIII—24-3-70), 130-32.
- Examination for appointment of section officers. (XL—24-4-70), 126.
- Facilities to medical graduate working under Government of Manipur. (XXXVII—16-3-70), 219.
- Family pensions to Government Employees (XXXVI—23-2-70), 121-22.
- Festival advance. (XLI—11-5-70), 165-66.
- Filling up the vacancies of Under Secretaries in the Department of revenues and insurance. (XXXIX—6-4-1970), 162-63.
- Financial advisers in various Ministries (XXXVI—2-3-70), 177-78.
- Fixation of ratio of L.D.Cs. and U.D.Cs. in offices under the Ministry of Defence. (XXXVII—4-3-70), 144-45.
- Fixation of seniority of Government employees. (XXXVIII—3-4-70), 109-10.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Foreign Languages known by Foreign Publicity Department Officials. (XXXVII—4-3-70), 187-88.
- Forwarding of applications. (XXXVIII—3-4-70), 69-70.
- Forwarding of applications of Government employees for better appointment. (XXXVII—16-3-70), 111-12.
- Full Neutralisation to Central Government Employees. (XXXVIII—30-3-70), 92.
- Functions of a Sectional Officer in C.P.W.D. (XXXVI—23-2-70), 105-07.
- Gazetted Officers on Deputation in Andaman and Nicobar Islands. (XXXVII—13-3-70), 112-13.
- Government accommodation for Central Government employees at Calcutta. (XXXIX—13-4-70), 196.
- Government Employees not belonging to any Service or Cadre. (XXXVII—13-3-70), 152-53.
- Government official's visit to Residence of Nawab of Rampur. (XLI—18-5-70), 227.
- Government Policy regarding Additional Social Security Schemes for Employees. (XL—23-4-70), 83.
- Grant of Daily Allowance to Officers of Custom Houses of Madras Calcutta Bombay on Tour to Delhi. (XXXIX—6-4-1970), 163-64.
- Grant of subsistence allowance to employees under suspension. (XLI—14-5-70), 150-51.
- Harassment of Harijan Employee of U.P. Regional office of E.P.F. Organisation (XLI—14-5-70), 173-74.
- Hindi Assistants appointed through U.P.S.C. (XXXVII—13-3-70), 57-59, (XXXIX—17-4-70), 121-23.
- Hindi Assistants in Central Secretariat (XXXVII—13-3-70), 152.
- Holding of Interview for appointments to Hindi Officer and Hindi Supervisor grades. (XXXVII—13-3-70), 153-54.
- Hospitality Officers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-1970), 18-25.
- House Rent Allowance to Government Employees. (XL—27-4-70), 137.
- I.P.S. and Central Services Officers to be taken into I.A.S. Cadre. (XXXVI—27-2-70), 40-41.
- Incentive Scheme for Stenographers and Typists and Special Pay to Telephone/Teleprinter Compotometer Operators (XXXIX—14-4-70), 137.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Incidence of TB among employees working in oil refineries. (XXXVII—16-3-70), 188.
- Increase in D.A. to Central Government Employees since Second Pay Commission's Report. (XXXIX—6-4-70), 204-05t
- Increase in pensions of low paid Government employees. (XXXVI—23-2-70), 130.
- Infusion of Young Blood in Services. (XXXVII—13-3-70), 76-77.
- Injuries due to Electric shock to A.I.R. Mechanic at Delhi. (XXXVII—5-3-70), 136-37.
- Inquiry against a former librarian of National Library. (XXXVIII—3-4-70), 79-80.
- Inquiry into the assets of Income Tax officers. (XXXVII—9-3-70), 349.
- Insecurity among Central Government Employees in West Bengal. (XXXVII—13-3-70), 209.
- Inter se seniority of Government employees. (XLI—15-5-70), 190.
- Interim relief to Class III and IV employees. (XXXVI—2-3-70), 100.
- Irregularities by the assistant Collector of Customs, Cochin. (XL—4-5-70), 228.
- Issue of 'No Objection Certificates' to Government Employees. (XXXVII—13-3-70), 71-72.
- L.D.Cs. U.D.Cs. Assistants working in Department of Communications. (XLI—7-5-70), 116-17.
- Laboratory Technicians of Medical Department, Government of Manipur. (XXXVII—16-3-70), 100-01.
- Lack of cleanliness in portion of North Block occupied by the Ministry of Finance. (XXXIX—6-4-70), 177-78.
- Letter written by M.P. to Minister of Defence regarding Pay scales of Meter Readers. (XXXVII—11-3-70), 136-38.
- Longer Working Hours for A.I.R. Class IV Employees. (XXXVII—5-3-70), 105-06.
- Loss suffered by Employees of Union Territories by opting for New Pay Scales (XL—1-5-70), 181.
- Manholding of Assistant Permanent Way Inspector (Yard). Ghaziabad (Northern Railway). (XL—21-4-70), 87.



**GOVERNMENT EMPLOYEE(S)—Contd.**

- Merger of D.A. with basic pay of Central Government Employees. (XXXVI—2-3-70), 196-97.
- Need Based Minimum Wage for Central Govt. Employees. (XXXVIII—30-3-70), 7-15.
- New Rules for recognition of Central Government Employees' Unions and Associations. (XXXIX—10-4-70), 117.
- Night duty allowance to Central Government employees. (XL—27-4-70), 215-16.
- Non-Hindi knowing officers in Ministries/Offices. (XLI—15-5-70), 102-03.
- Officers and employees arrested for divulging official secrets, (XLI—13-5-70), 168.
- Officer-in-charge of language Division of Ministry of Education and Youth Services. (XXXVI—27-2-70), 157-58.
- Officers in the Law Department allowed to continue in Govt. service even though not medically fit. (XXXVIII—24-3-70), 388.
- Officers in various divisions and Bureaus in Education Ministry. (XXXVI—27-2-70), 125.
- Officers retiring after completing age of fifty years. (XXXVI—25-2-70), 78-79.
- Officers working against posts carrying additional pecuniary benefits. (XXXVI—27-2-70), 115, (XXXVII—10-3-70), 101.
- Officers in Ministry of Finance Working against their Posts continuously for three years. (XXXVI—2-3-70), 182-83.
- Officers working for three years on the same posts carrying extra gains in the Departments under P.M. (XXXVII—4-3-70), 137-38.
- Officers working in Ministry of Education. (XXXVI—27-2-70), 200-01.
- Officers working in Ministry on posts carrying extra benefits for more than three years. (XXXVII—4-3-70), 136-37.
- Officers working in the same section for more than seven years. (XXXVII—4-3-70), 198.
- Officers working in various Departments on posts carrying extra gains for more than three years. (XXXVII—4-3-70), 138.
- Officers working under Ministry of Petroleum and Chemicals and Mines and Metals for the last more than 3 years. (XXXVI—23-2-70), 203-04.
- Official recorded Material used by A.I.R. Chief Producer for private purpose. (XXXVII—5-3-70), 46.

**GOVERNMENT EMPLOYEE(S)—Contd.**

- Officials under suspension in Central Excise and Customs Collectorate, Delhi. (XL—27-4-70), 69-70.
- Officiating on posts carrying extra gains for more than three years. (XXXVII—4-3-70), 138-39.
- Opinion of Ministry of Law re. Promotion of G.D.M.O. (XL—28-4-70), 75.
- Out-of-turn Allotment of quarters to Employees who have put in more than 15 years of Service. (XXXIX—20-4-70), 28-30.
- P.R.Os. accompanying the Prime Minister for Bombay Congress (R) Session (XXXVII—11-3-70), 171.
- Parliament Assistants in Education Ministry (XL—15-5-70), 147-49.
- Part-time posts of L.D.Cs. and Messengers in Ministry of Finance. (XXXIX—13-4-70), 154-55.
- Pay, allowance and benefits to Employees in Indian Embassies. (XL—29-4-70), 95-96.
- Payment of interim relief to Central Government Employees without any reference to Third Pay Commission. (XL—27-4-70), 39.
- Payment of one month's pay in advance to Central Government servants affected by flood. (XXXVI—2-3-70), 163-64.
- Permission to Government Servants to Undertake Translation Work for Voice of America. (XXXVII—13-3-70), 47.
- Persons having Working knowledge of Hindi in the Ministry of Finance (XXXVII—16-3-70), 144-45.
- Persons sent on deputation from A.G.C.R. New Delhi. (XLI—11-5-70), 206-07.
- Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70), 17-25.
- Possession of Pure Gold by the Employees of Ministry of Finance. (XXXIX—6-4-1970), 144-45.
- Posts of Senior Personal Assistants in Central Secretariat Stenographers' Service (XXXIX—17-4-70), 169-70.
- Posting of Chairman of Central Water and Power Commission out of India after his retirement. (XL—22-4-70), 207.
- Preference to Inter-caste married employees of Government. (XXXVIII—3-4-70), 89-90.
- Premature retirement of Government employees. (XXXVIII—3-4-70), 138,39.

**GOVERNMENT EMPLOYEE(S)—Contd.**

- President's Awards for the Officials of Income Tax Department. (XXXVI—23-2-70), 182-83.
- Principles of promotion to selection posts (XL—24-4-70), 75.
- Privilege Ticket orders for Central Government Employees. (XXXVII—9-3-70), 113.
- Promotion from U. D. C. to Head Clerk Grade II. (XL—22-4-70), 124.
- Promotions in office of Accountant General, Central Revenues to accounts officers. (XLI—11-5-70), 173-74.
- Promotion in the Fire Service of Central Government. (XXXVII—9-3-70), 303.
- Promotion of assistants on the basis of length of service. (XL—24-4-70), 153.
- Promotion of Class IV Employees in Ministry of Home Affairs. (XL—1-5-70), 120-22.
- Promotion of Class IV Staff as Fire Operators. (XXXIX—17-4-70), 185.
- Promotion of clerks in Ministry of Information and Broadcasting during 1968-69. (XLI—7-5-70), 117-18.
- Promotion of Engineering Supervisors to Class II Post. (XXVIII—2-4-70), 153-54.
- Promotion of Excise Inspectors (XXXIX—13-4-70), 130-31.
- Promotion of G. D. Os. (XXXVI—2-3-70), 158-59. (XXXIX—6-4-70), 197-98.
- Promotion of G. D. Os. (XXXIX—6-4-70), 197-98.
- Promotion of income tax officers. (XXXIX—6-4-70), 135-36. (XXXIX—13-4-70), 102. (XLI—18-5-70), 95.
- Promotion of L. D. Cs. in Central Secretariat. (XXXVII—13-3-70), 190.
- Promotion of L. D. Cs. serving in Army as U. D. Cs. (XXXVII—4-3-70), 109-10.
- Promotion of lower division clerks. (XLI—15-5-70), 151-52.
- Promotion of Lower Division Clerks in Town and Country Planning Organisation. (XXXIX—6-4-70), 116.
- Promotion of lower Division Clerks to upper Division in Sunouli-Pokhra Highways Construction Project. (XXXVII—9-3-70), 377.

**GOVERNMENT EMPLOYEE(S)—Contd.**

- Promotion of officers of Central Board of Customs and Direct Taxes. (XXXIX—6-4-60), 210-11.
- Promotion of Technical Assistants to Class II Posts in Joint Cypher Bureau. (XXXVII—18-3-70), 121-22.
- Promotions to staff in Ministry. (XLI—7-5-70), 115-16.
- Proposals sent by Central Government Employees' Union and Organisations for inclusion in terms of reference of Third Pay Commission. (XL—1-5-70), 183-84.
- Proposal to revive the panel of assistant (XL—24-4-70), 151.
- Protection of Pay of Income Tax Officers (XXXVIII—30-3-70), 160.
- Providing Senior Personnel Assistant to joint Secretaries. (XXXIX—17-4-70), 182-83.
- Provision of accommodation for Government Staff in rural areas. (XXXIX—20-4-70), 109.
- Quarters for the employees of Customs department, Cochin. (XL—4-5-70), 222-23.
- Railway concession for dependent parents of Government employees. (XXXVIII—3-4-70), 125-26.
- Raising of age limit for recruitment of employees. (XLI—15-5-70), 116.
- Ratio between posts of Assistant Inspector of works and Works Ministries in Central railway. (XXXVII—10-3-70), 109.
- Rationalisation of pay scales of Central and State Governments. (XXXVIII—3-4-70), 59.
- Recommendation of administrative reforms commission on service conditions of Income Tax Officer. (XXXIX—6-4-70), 135.
- Recruitment of Class I Income Tax Officers. (XXXIX—20-4-70), 86-87.
- Recruitment of protocol officers. (XXXVII—11-3-70), 129-30.
- Recruitment rules for Hindi Officers and Hindi Supervisors. (XXXVIII—24-3-70), 135-36.
- Reinstatement of Central Government Employees. (XXXVI—27-2-70), 87-88.
- Reinstatement of Customs Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—13-4-70), 78-79.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Reinstatement of employees of Cordite factory, Aruvankadu who participated in Sept., 1968 Strike. (XXXVII—11-3-70), 188-89.
- Reinstatement of Employees suspended in connection with September, 1968 strike. (XXXVI—23-2-70), 125-26.
- Relaxation of restrictions on Government employees having connections with Communist Parties. (XXXVIII—24-3-70), 177-78.
- Representations for increase in pensions to Government employees. (XL—4-5-70), 1-8.
- Representation from Assistant Aerodrome Officer, Calcutta against Civil Aviation Department. (XXXVI—27-2-70), 160.
- Representations from Non-Gazetted Officers and Teachers of Himachal Pradesh. (XXXVII—13-3-70), 147.
- Representation from the low income group Government employees to participate in the draw of allotment of single storeyed house by D D A (XXXVII—16-3-70), 123-24.
- Resettlement regarding method of recruitment of Class IV employees of P & T Department in Goa. (XXXVIII—26-3-70), 117-18.
- Reservation in promotions to Scheduled Caste Employees. (XXXIX—6-4-70), 107.
- Reservation in promotions to Scheduled Castes employees. (XLI—11-5-70), 68-69.
- Residential quarters for Muslim employees of H. E. C. (XXXVII—10-3-70), 129-30.
- Resignation of Director, Central Food Technological Research Institute, Mysore. (XXXVI—27-2-70), 181-82.
- Restoration of the Normal working hours to the Employees of the Central Water and Power Research station, Laboratory Units, Poona. (XXXVII—4-3-70), 162-63.
- Restriction on Gazetted Officers joining Private Companies after retirement. (XXXVIII—24-3-70), 102.
- Retention of lien of permanent Central Government Employees transferred to other departments. (XXXVII—9-3-70), 87.
- Retirement age of Government employees. (XXXIX—10-4-70), 208.
- Retirement benefits to Government Employees absorbed in public undertakings. (XL—27-4-70), 94-95.

## GOVERNMENT EMPLOYEE(S)—Contd.

- Retirement of Government employees before the age of superannuation. (XL—24-4-70), 53.
- Rotation of Staff to ensure efficient Administration. (XXXVI—27-2-70), 62-63.
- Rotational transfer of Assistants. (XLI—8-5-70), 129.
- Review Committee on out-of-turn allotment to allottees of Mandi House and Sikandra Road Hutments. New Delhi. (XXXVII—9-3-70), 355.
- Revision of rates of increments of pay scales of L. D. C's and Class IV employees. (XXXIX—20-4-70), 177.
- Right to strike by Central Government Servants. (XLI—7-5-70), 44.
- Rules regarding promotion of Draftsmen working in Survey of India. (XXXVII—9-3-70), 138.
- Scheme for construction of houses in Delhi/ New Delhi to Central Government Employees. (XXXIX—6-4-70), 174-76.
- Search of Residences of Delhi Police Officials. (XXXVIII—24-3-70), 152-53.
- Security arrangements for the Staff of D. G. M. S. in Raniganj Coal Fields. (XLI—14-5-70), 71-72.
- Security Guards for I. C. S./I.A.S. Gazetted Officers in the Central Government. (XXXVI—27-2-70), 5-7.
- Selection Grade Daftries. (XXXIX—13-4-70), 176.
- Selection grade posts for daftries. (XXXVI—23-2-70), 119-20.
- Seniority List of 'A' Grade Munshies of Andaman Forest Department. (XL—23-4-70), 194.
- Seniority of permanent Government employees. (XLI—15-5-70), 107-08.
- Separate pool of quarters for employees of Public Undertakings. (XL—4-5-70), 210-11.
- Service Conditions of Employees of Bombay, Hyderabad and Calcutta Mints. (XL—4-5-70), 50-51.
- Service Rules for employees of India Tourism Development Corporation. (XXXVIII—24-3-70), 150.
- Seven Hour's duty for shift staff of A.I.R. without a break. (XXXVII—12-3-70), 150.
- Show cause notices served on employees of Ordnance Transit Group, Pathankot. (XXXVII—11-3-70), 168.

**GOVERNMENT EMPLOYEE(S)—Contd.**

- Special compensatory allowance to Government Employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 125.
- Special pay to Government employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 121.
- Staff on Deputation in the Ministry of Irrigation and Power. (XXXIX—8-4-70), 98-99.
- Staff position of L. D. Cs. and U. D. Cs. in the Ministry of Food and Agriculture, Community Development and Co-operation. (XXXVII—5-3-70), 114-15.
- Staff promotions. (XLI—7-5-70), 114-15.
- Stagnation in section officers' grade of Central Secretariat Service. (XLI—8-5-70), 130.
- Strictures passed by a Bombay Magistrate against the Director of Revenue Intelligence. (XXXVII—16-3-70), 35-36.
- Study Leave to Government Servants. (XXXVII—13-3-70), 73-74.
- Sub-Letting of Government Quarters at Chitra Gupta Road New Delhi by Allottees. (XXXIX—6-4-70), 89.
- Superannuated Officers in Government Service on Extension. (XXXVII—13-3-70), 90-91.
- Supply of uniforms to gardeners and Khalasis in airconditioning and electrical division of Deptt. of Works, Housing and Urban Development. (XXXVII—16-3-70), 78.
- Surplus Dastrics in Chief Settlement Commissioner's Office, Department of Rehabilitation. (XL—23-4-70), 212-13.
- Suspension of Government Employees in Andaman and Nicobar Administration. (XXXVIII—24-3-70), 171.
- Temporary Sweepers, Beldars in Parliament Works Division. (XXXIX—20-4-70), 120-21.
- Terms and conditions of the employees of Bhakra Management and Beas Construction Boards. (XXXIX—8-4-70), 48-49.
- Termination of services of temporary Government servants. (XXXVIII—3-4-70), 120-21.
- Test in Hindi for central Government employees from non-Hindi areas for purposes of confirmation and promotion. (XXXVIII—3-4-70), 194-95.
- Transfer of a Delhi A.D. M. (XXXVIII—24-3-70), 200-01.
- Transfer of excise inspectors. (XXXVII—16-3-70), 183-84.

**GOVERNMENT EMPLOYEE(S)—Contd.**

- Transfer of excise inspectors working in Central Excise Collectorate, Kanpur. (XXXVII—16-3-70), 97-98.
- Transfer of excise inspectors by Collector Central Excise, Kanpur. (XXXVII—16-3-70), 96-97.
- Transfer of Officers. (XXXVI—2-3-70), 183-84.
- Transfer of officers from posts carrying extra gains in department of communications. (XXXVIII—26-3-70), 190-91.
- Transfer of officers on posts carrying extra gains in Ministry of Information and Broadcasting. (XXXVIII—26-3-70), 191-92.
- Transfer of officers working against posts carrying extra gains. (XXXVII—11-3-70), 123.
- Transfer of officers working on posts carrying extra gains. (XXXVIII—26-3-70), 191.
- Transfer of services of Madhya Pradesh Government Employees to Railways. (XXXIX—7-4-70), 116.
- Transfer of staff in office of Chief Controller of Imports and Exports. (XL—29-4-70), 149-50.
- U. P. S. C. Examination for Section Officers. (XXXVII—9-3-70), 248.
- Unified Cadre of Allocated Clerks to Himachal Pradesh. (XXXVII—13-3-70), 212-13.
- Uniforms for Class IV Employees. (XXXVII—13-3-70), 208.
- Utilisation of employees by officers for private work in Andaman and Nicobar Administration. (XXXVI—27-2-70), 110-11.
- Victimisation of Employees who Participated in September, 1968 strike. (XXXIX—9-4-70), 71.
- Visit by Representatives of Unconstitutional Parallel Governments. (XXXVII—18-3-70), 112-13.
- Visits to outstations of class I officers in Ministry of Finance. (XLI—11-5-70), 185.
- Voluntary retirement opted by Government Employees. (XXXVII—9-3-70), 89.
- Welfare Committee for Central Government Employees in Madhya Pradesh. (XXXIX—10-4-70), 165.

**GOVERNMENT EMPLOYEE(S)—Contd.**

Withdrawal of Court Cases against Employees who participated in the 19th September, 1968 Strike. (XXXIX—10-4-70), 118.

Withholding of applications of Scheduled Castes/Scheduled Tribes employees in C. B. I. for higher jobs in other departments. (XXXVII—13-3-70), 198-200.

Women employees in the Ministry of External Affairs. (XXXIX—8-4-70), 98.

Working on a post carrying extra gains for three years (XXXVII—10-3-70), 102.

Central Government Employees' Strike. (ST.) (XXXVI—2-3-70), 277-79.

Revision of Scales of Pay and Allowances of employees of the Union Territories. (XXXVII—11-3-70), 211-12.

Strike by Non-gazetted staff, Himachal Pradesh. (C.A.). (XL—1-5-70), 187-203.

**GOVERNMENT OFFICE(S) :**

Central Board of Customs and Excise. (XXXIX—6-4-70), 49-50; 164-65.

Central Government Offices Housed in Rented Buildings in Big Cities. (XXXVI—2-3-70), 162-63.

De-centralisation of Government Offices in Delhi. (XXXIX—6-4-70), 94-95.

Family pension cases lying pending in the office of Controller of Defence Accounts, Allahabad. (XXXVII—18-3-70), 174-75.

Filling up of vacancies of Senior/ Junior Analysis in the Department of Revenues and Insurance. (XXXIX—6-4-70), 57.

Filling up the vacancies of Under Secretaries in the Department of revenues and insurance. (XXXIX—6-4-70), 162-63.

Hindi work in Government Officers. (XXXVII—13-3-70), 179-80.

Irregularities in holding of Hindi Translators Tests in Revenue and Insurance Department. (XXXIX—6-4-70), 104-05.

Loss suffered by Forest Department in Calcutta and Madras Timber Depots. (XL—23-4-70), 192-93.

Posts of Translators in Revenue and Insurance Department. (XXXIX—6-4-70), 105-06.

Promotion of Officers of Central Boards of Customs and Direct Taxes. (XXXIX—6-4-60), 210-11.

Raids by Customs Department. (XXXIX—6-4-70), 131.

**GOVERNMENT OFFICE(S)—Contd.**

Shifting of Local Office of Bolangir, Orissa to another private building. (XL—23-4-70), 209-10.

Shifting of office of Divisional Postal Superintendent in Bolangir, Orissa to a New Building. (XL—23-4-70), 208-09.

Surplus Daftries in Chief Settlement Commissioner's Office Department of Rehabilitation. (XL—23-4-70), 212-13.

**GOVERNMENT POST(S) :**

Filling up technical posts of Joint Commissioner, Machinery etc. (XL—30-4-70), 135-36.

Number of vacant posts in Clerks grade in A. I. R. (XL—23-4-70), 25.

Posts filled up in Department of Social Welfare without reference to U.P.S.C. (XXXVI—24-2-70), 96-98.

**GOVERNMENT PRESS (ES) :**

Appointment of Deaf and Dumb persons in Government of India Press. (XXXIX—13-4-70), 88.

Printing Capacity of Govt. presses for Hindi Publications. (XXXVI—2-3-70), 186-87.

Recruitment policies in Government Press, Nasik. (XXXIX—13-4-70), 65-66.

Stoppage of work at Government of India Press, New Delhi. (XXXVIII—30-3-70) 116.

**GOVERNMENT PROPERTY :**

Damage to Central property in States. (XXXVII—9-3-70), 175.

Government Property in possession of Civilians in Cantonment Areas. (XXXVII—18-3-70), 172.

Printing of gazette and other publications in both Hindi and English. (XLI—15-5-70), 28-30.

Printing of Govt. Publications in Diglot Form in Private Presses. (XXXVI—23-2-70), 175-76.

**GOVERNMENT PUBLICATIONS :**

Production of Yatri entrusted to a Birla concerns by Indian Tourism Development Corporation. (XLI—15-8-70), 46-47.

**GOVERNMENT SERVICE (S) :**

Application of orders re. lien, pay and provident fund in the case of civil Government servants who jointed Military service during emergency. (XL—29-4-70), 103-04.

**GOVERNMENT SERVICE(S)—Contd.**

Appointment of retired Supreme Court Judges to Govt. Jobs. (XXXVIII—24-3-70), 103-04.

Conversion of reserved posts into General posts. (XXXVII—9-3-70), 192.

Extending age-limit of entering into Government service for displaced persons from East Pakistan. (XLI—14-5-70), 156-57.

Increase in representation to Scheduled castes and Scheduled Tribes in Government services. (XXXVIII—3-4-70), 151.

Recommendation of Administrative Reforms Commission re. employment of ladies in Government service. (XXXVIII—3-4-70), 182-83.

Reservations for Scheduled Castes and Scheduled Tribes in Public services. (XXXVIII—3-4-70), 100-01.

Relaxation of Rules for recruitment to Central Posts. (XXXVII—9-3-70), 173.

**GOVERNMENT UNDERTAKINGS :**

Deputationists in Central Government Undertakings in Orissa. (XXXVII—16-3-70), 82-83.

**GOVERNOR(S) :**

Appointment of Governor of Reserve Bank of India. (XXXVII—11-3-70), 48-49. (XXXIX—6-4-70), 192.

Appointment of Governor of Reserve Bank of India. (XXXIX—6-4-70), 192.

Appointments to posts of Governors and Ambassadors. (XXXIX—10-4-70), 119.

Centre's criticism by Governors. (XXXVII—13-3-70), 42-43.

Conference of Governors. (XXXVII—13-3-70), 52-53.

Criticism of centre's policy by State Governors. (XXXVII—9-3-70), 111.

Discussion between Burmese Ambassador in India and Lt. Governor, Manipur. (XXXVII—11-3-70), 60.

Guidelines for Governors. (XXXIX—10-4-70), 39.

Increase in the Salary of Lt. Governors of Union Territories. (XXXVII—9-3-70), 103.

Reported Statement by Governor R.B.I. re. Decentralization of decision making for Economic Progress. (XXXVI—23-2-70), 171-72.

**GOVERNOR(S)—Contd.**

Role of Governors. (XXXVI—27-2-70), 177. (XXXVIII—24-3-70), 165-66.

**Debates**

Appointment of advisers to West Bengal Governor. (XL—21-4-70), 205-09.

Procedure followed by West Bengal Governor in regard to formation of Government. (C.A.) (XXXVIII—24-3-70), 389-414.

Role of Governors in the recent Ministry making in U. P. and Bihar. (Dis.) (XXXVI—23-2-70), 304-62.

**GRAHAM'S HOME :**

Assistance to Banasthali Vidyapeeth Dr. Graham's Home and Inter State Board for Anglo-Indian Education. (XLI—15-5-70), 136.

**GRAMOPHONE RECORD(S) :**

Export of Gramophone records. (XLI—6-5-70), 155-56.

**GRATUITY :**

Gratuity Scheme in M/s Pure Drinks (P) Ltd., New Delhi. (XL—23-4-70), 78-80.

Implementation of scheme of gratuity recommended by Goal Wage Board. (XXXVII—12-3-70), 197-98.

Legislation on Compulsory Payment of Gratuity to Labour and Workers. (XXXVI—26-2-70), 208-10.

**GREEN REVOLUTION :**

Green revolution in States. (XXXIX—16-4-70), 34.

Increase in Demand for Oil and Oil products in certain States due to Green Revolution. (XXXVI—23-2-70), 145.

GRIH KALYAN KENDRAS. (XXXVI—27-2-70), 195-96.

**GROUNDNUT :**

Agreement with Japan for export of groundnut extractions. (XLI—6-5-70), 157-58.

Creation of Buffer Stock in Groundnut and cotton. (XXXVII—12-3-70), 212.

Export of groundnuts and cotton seeds. (XXXVII—18-3-70), 128-29.

Production of groundnut in Rajasthan. (XXXVII—12-3-70), 106-07.

Reimposition of procurement levy on Groundnut Oil by Gujarat Government. (XXXVI—26-2-70), 206.

**GUERRILLA WAR :**

Increase in guerilla activities of extreme leftist and communal Activities. (XXXVII—13-3-70), 93.

Guerilla Training Camps in West Bengal (XXIX—17-4-70), 49.

Air Marshal Asgar Khan's statement regarding settlement of Kashmir dispute through guerilla war. (XXXVII—11-3-70), 102-03.

Training of rebel Nagas in guerilla warfare by China. (XXXVII—18-3-70), 187-88.

**GUJARAT :**

Allocation for housing scheme in Gujarat. (XXXVII—16-3-70), 69-70.

Allotment of Iron and Steel to Gujarat. (XLI—12-5-70), 90.

Annual plan for Gujarat for 1970-71. (XLI—20-5-70), 60.

Assaults on Harijans in Gujarat State. (XLI—15-5-70), 66.

Assessment of requirement of electricity of Gujarat. (XLI—20-5-70), 60-61.

Assistance to Gujarat for the victims of communal riots. (XL—27-4-70), 172-73.

Assistance to Gujarat State. (XXXVII—9-3-70), 305.

Atomic Power Plant in Saurashtra Gujarat. (XXXVII—4-3-70), 154.

Cement industry in Tamil Nadu and Gujarat. (XXXVIII—24-3-70), 285-86.

Central Assistance for Industrialisation of Gujarat State. (XXXIX—7-4-70), 174-75.

Central assistance for Minor Irrigation Schemes in Gujarat. (XXXVII—12-3-70), 67-68.

Children's Hospitals in Gujarat. (XXXIX—13-4-70), 73.

Closures of companies in Gujarat. (XLI—12-5-70), 89.

Collaboration agreement for setting up of organic chemical production plant in Gujarat. (XXXIX—6-4-70), 45-47.

Construction of Coastal Highway in Gujarat. (XXXVI—27-2-70), 149-50.

Construction of Dam under Mahi Project. (XL—29-4-70), 113-14.

Dearth of dredgers required for ports in Gujarat. (XLI—15-5-70), 63-64.

Deaths due to Starvation or malnutrition in Banaskantha Area. (XXXVI—26-2-70), 102-09.

**GUJARAT—Contd.**

Decision regarding setting up of Caustic Soda Chlorine Plant in Gujarat. (XL—27-4-70), 104-05.

Delay in commissioning of Gujarat Petro-Chemical Complex including Caprolactum project. (XXXVII—9-3-70), 287.

Delay in completion of Gujarat Petro-Chemical Complex including Naptha Cracker Plant. (XL—27-4-70), 106-07.

Delay in setting up Caustic Soda Chlorine Plant in Gujarat. (XXXVII—9-3-70), 361.

Development of Pavagadh Hill in Gujarat as a tourist resort. (XXXVIII—3-4-70), 71.

Development of Ports in Gujarat. (XXXVI—9-3-70), 153.

Development of tourism in Gujarat. (XLI—15-5-70), 64-65.

Discovery of Gas in Broach District of Gujarat. (XXXIX—6-4-70), 75.

Earthquake in Gujarat. (XXXIX—17-4-70), 55.

Earthquake in Gujarat. (XL—27-4-70), 77.

Establishment of an Agricultural University in Gujarat. (XXVIII—2-4-70), 100.

Expansion of Tata Chemicals Soda Ash Plant in Gujarat. (XXXVII—9-3-70), 57.

Expansion programme of Gujarat State Refinery. (XXXVI—23-2-70), 218-19.

Export of bananas from Gujarat. (XLI—20-5-70), 167.

Extraction of oil and production of fertilizers from grass in Gujarat. (XL—4-5-70), 111.

Haj pilgrims from Gujarat. (XLI—20-5-70), 61.

Height of Kadana Dam. (XL—29-4-70), 183-84.

Industrial Estates in Gujarat. (XLI—19-4-70), 57.

Kadana Projects' report. (XL—29-4-70), 181-82.

Loans sanctioned and paid to Industries in Gujarat by Industrial Finance Corporation. (XXXIX—6-4-70), 73-74.

Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVII—4-3-70), 146-47.

Mineral production in Gujarat during 1969-70. (XL—27-4-70), 235-36.

Nationalisation of groundnut oil Mills in Gujarat. (XXXIX—14-4-70), 78.

**GUJARAT—Contd.**

- Opening of New Oil Bearing Structure in Gujarat by ONGC. (XL—27-4-70), 142.
- Opening of Post Offices in Gujarat during 1970-71. (XLI—14-5-70), 74-75.
- P. & T. Employees in Gujarat and provision for their accommodation. (XLI—14-5-70), 78-79.
- Post offices opened in Baroda and Karia, Gujarat. (XLI—14-5-70), 77-78.
- Production of foodgrains in Gujarat and quantity supplied by Centre during 1969-70. (XXXVII—12-3-70), 66-67.
- Protein produced at Gujarat Oil Refinery. (XXXVI—23-2-70), 128-29.
- Public Sector Projects in Gujarat. (XXXIX—8-4-70), 63-64.
- Recommendation of the textile reorganisation Committee appointed by the Gujarat Govt. (XXXVII—11-3-70), 118.
- Recovery of Transmitter in Gujarat. (XXXVII—13-3-70), 44-45.
- Reimposition of procurement levy on Groundnut Oil by Gujarat Government. (XXXVI—26-2-70), 206.
- Reinstatement of former Inspector-General of Police, Gujarat. (XXXIX—17-4-70), 153-54.
- Requirement of drilling rigs for shallow and deep tube-wells in Gujarat. (XXXVII—12-3-70), 187.
- Requirement of Gujarat for Tractors. (XXVIII—2-4-70), 54-55.
- Sacrifice of a boy near Godhra in Gujarat. (XXXVII—9-3-70), 102.
- Scarcity conditions in Gujarat. (XXXVI—26-2-70), 97-99.
- Scarcity in Banaskantha district of Gujarat. (XXXIX—16-4-70), 90.
- Scheduled Tribes Employees in Post and Telegraph Department in Gujarat. (XLI—14-5-70), 192.
- Setting up of a tractor factory in Gujarat. (XLI—12-5-70), 89-90.
- Setting up of public sector industries in Gujarat during 1970-71. (XLI—20-5-70), 58-59.
- Suggestions made by Gujarat Chamber of Commerce and Industry for Development of Gujarat. (XL—22-4-70), 93.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 9-16.

**GUJARAT—Contd.**

- Thermal power Station at Ukai in Gujarat. (XXXVII—11-3-70), 174.
- Tobacco cultivation in Gujarat. (XLI—11-5-70), 180-81.
- World bank loans for Gujarat State Cooperative land development bank (XLI—11-5-70), 93-94.
- Earthquake in Gujarat near Ankleshwar Oilfields. (C.A.). (XXXVIII—25-3-70), 171-83.
- Gujarat Earthquake (S.T.). (XXXVIII—25-3-70), 277-78.
- Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat. (XL—28-4-70), 194-98.
- GUJRANWALA HOUSE BUILDING CO-OPERATIVE SOCIETY LTD. DELHI** (XXXIX—6-4-1970) 75-77 (XL—27-4-70), 65-66.
- GULF OF CAMBAY :**
- Deep sea drilling in gulf of Cambay. (XXXVII—16-3-70), 109-10.
- Expenditure incurred on performance of inaugural ceremony of off-shore drilling in Gulf of Cambay. (XLI—18-5-70), 90.
- New offer for Oil prospecting in Gulf of Cambay. (XXXVI—23-2-70), 66.
- GUR :**
- Export of Gur. (XXXVIII—1-4-70), 83.
- Fall in price of Sugarcane and Gur. (XXXVI—26-2-70), 110-11.
- Fixation of Price of Gur. (XXXIX—9-4-70), 69-70.
- Gur production. (XLI—7-5-70), 106-07.
- Increase in Gur price. (XXXIX—9-4-70), 130-31.
- Restrictions on future contracts in gur. (XLI—5-5-70), 85.
- GURNAM SINGH, SHRI :**
- Former Punjab Chief Minister's statement re. Hindus. (XXXVIII—3-4-70), 97-98.
- GURUDWARA PRABANDHAK COMMITTEE :**
- Demand for enquiry into the affairs of Shriomani Gurudwara Prabandhak Committee. (XI—24-4-70), 42.
- Refund of money in lieu of the land of Delhi Kotwali to the Gurudwara Prabandhak Committee. (XXXVI—2-3-70), 180-81.



**GWALIOR FORT :**

Provision of a rope train at Gwalior fort-  
(XLI-15-5-70), 137.

**GYPSUM :**

Alleged illegal procurement of gypsum from  
Nalabadi by a firm (XLI-11-5-70),  
178-79.

Location of Gypsum mine near Udaipur.  
(XXXIX-20-4-70), 140.

**H****HADJAZ RAILWAY RECOMMISSIONING BOARD :**

Visit by (XXXVII-10-3-70). 56.

**Haj Pilgrims**

Foreign Exchange to Haj Pilgrims.  
(XXXIX-13-4-70), 94.

Haj pilgrims and the agencies to look after  
their welfare (XLI-13-5-70), 157.

Haj pilgrims from Gujarat. (XLI-20-5-70)  
61.

Passports applied for and issued for Mani-  
pur. (XL-22-4-70), 187.

Quotas to States for, Haj Pilgrims. (XLI-  
6-5-70), 38.

See also "Pilgrimes"

Applications for Haj Pilgrimage and ameni-  
ties provided therefor. (XLI-6-5-70),  
68-69.

**Haj Report :**

Haj report for 1970. (XL-29-4-70),  
106.

**Haji Mastan Mirza :**

Grant of 'P' Form to Shri Haji Mastan  
Mirza of Bombay. (XXXIX-13-4-70),  
180.

Telephone connection to Haji Mastan  
Mirza of Bombay under exempted cate-  
gory. (XXVIII-2-4-70), 174-75.

**HALDIA-BARAUNI PIPELINE CASE.**

(XXXIX-20-4-70), 213.

Alleged connections between Coal Mining  
Companies and Government Servants,  
etc. in Haldia Barauni Pipeline Case.  
(XXXIX-20-4-70), 212-13.

Appointment of Shri N.S. Rao as Commis-  
sion of Inquiry in Haldia Barauni Pipeline  
Case. (XXXIX-20-4-70), 214-15.

Extension to Commission on Inquiry in,  
Haldia Barauni Pipeline Case. (XXXIX-  
20-4-70), 211-12.

**HALDIA PORT :**

Industrial survey of areas around, Haldia  
Port (XXXVII-17-3-70), 108-09.

**HALDIA REFINERY :**

Haldia Refinery Project (XL-27-4-70),  
138-38.

Import of crude for, Haldia refinery (XX-  
XVII-16-3-70), 167.

Progress at Haldia Refinery (XXXVI-  
2-3-70), 179.

*Debates*

Correction of Answer to WSQ No. 6826 re:  
extension to commission of inquiry in  
Haldia-Barauni pipeline case. (XLI-  
11-5-70), 229.

**HALF-AN-HOUR DISCUSSION :**

Acquisition of land by Oil and Natural  
Gas Commission for drilling in Assam.  
(XLI-22-4-70), 363-72.

Amendment of convention of International  
Labour Organisation. (H.A.H. Dis.)  
(XXXVIII-3-4-70), 341-60.

Appointment of Parliamentary Commission  
to examine election expenses. (XXXVII  
-13-3-1970), 360-68.

Closure of Indian Business in Kenya.  
(H.A.H. Dis.) (XXXVII-16-3-70), 355-  
70.

Delhi Police. (H.A.H. Dis.) (XXXVI-  
25-2-70), 330-50.

Experts Committee on Ta Collection  
(H.A.H. Dis.) (XXXVI-2-3-x0), 336-52.

Foreign Banks in India. (H.A.H. Dis.)  
(XL-27-4-1970), 423-36.

Help to Food Corporation of India by na-  
tionalised banks. (H.A.H. Dis.) (XX-  
IX-17-4-70), 302-22.

Hippies in Delhi. (H.A.H. Dis.) (XXXIX  
-8-4-1970), 306-16.

Impact of increase in the Fourth Five  
Year Plan. (H.A.H.) (XXXVI-27-2-  
70), 316-28.

International Conference on production  
and marketing of edible oils and fats  
(H.A.H. Dis.) (XXXIX-13-4-1970),  
338-50.

Manufacture of Atom Bomb by India.  
(H.A.H. Dis.) (XXXVII-11-3-70),  
319-26.

Opening of Branches of Nationalised Banks  
in Bihar. (H.A.H. Dis.), (XLI-13-  
5-70), 294-316.

HALF AN HOUR DIS.—Contd.

- Reported Libellous Attack on India in a North Vietnam Publication. (H.A.H. Dis.) (XL—1-5-70), 323-40.
- Resumption of Forward Trading in Shares (H.A.H. Dis.) (XLI—15-5-70), 309-22.
- Shortage of Houses in Urban areas (H.A.H. Dis.) (XXXVII—9-3-1970), 580-98.
- Statue of Netaji Subhas Chandra Bose. (H.A.H. Dis.) (XL—4-5-1970), 359-78.
- U.S.A.'s National Arms Policy towards Pakistan. (H.A.H. Dis.) (XL—24-4-1970), 298-312.
- Use of Nuclear Engineering Technology for Peaceful Purposes. (H.A.H. Dis.) (XXXIX—20-4-1970), 374-92.
- Utilisation of PL-480 Funds. (H.A.H. Dis.) (XXXVIII—1-4-70), 302-20.
- Visit by Delegation of Provisional Revolutionary Government of South Vietnam to India. (H.A.H.) (XXXVII—18-3-70), 334-48.
- Visit by West German Delegation of Businessmen and Financiers. (H.A.H. Dis.) (XXXIX—10-4-70), 340-56.
- Visit of Vohra Committee to UP. (H.A.H. Dis.) (XLI—8-5-70), 268-82.

HANDICAPPED PERSONS :

- Blind, deaf and dumb in the country. (XL—21-4-70), 167.
- Development of Comprehensive National Centres for Handicapped persons. (XXXVII—17-3-70), 69-70.
- Employment for Handicapped incapacitated persons (XXXVIII—24-3-70), 276-77.
- Employment for Handicapped persons (XXXIX—7-4-70), 65.
- Employment of physically-handicapped persons in Manipur. (XL—28-4-70), 99.
- Legislation for reservation of Vacancies in private and Public Sectors for Handicapped persons. (XXXVII—10-3-70), 109.
- National institutions for blind, deaf and dumb. (XL—21-4-70), 168-69.
- Rehabilitation of Handicapped persons. (XXXIX—14-4-70), 113.
- Scholarships to Handicapped persons. (XL—21-4-70), 67-69.
- Scholarships to handicapped Scheduled Castes. (XLI—5-5-70), 83-84.

HANDICAPPED PERSONS—Contd.

- Setting up of a national centre for orthopaedically handicapped persons in south (XLI—19-5-70), 107.
- Setting up of a separate fund to help physically handicapped people. (XLI—5-70), 80.
- Talent Search for blind children. (XL—28-4-70), 61.
- Trading-cum-production centre for Handicapped women at Green Park, New Delhi. (XXXVIII—31-3-70), 144.

HANDICRAFTS :

- Concessions given by E.E.C. on the Import of Handicrafts (XXXIX—8-4-70), 158.
- Export of Handicrafts to U.S.S.R. (XLI—6-5-70), 77.
- Increase in export of Handicrafts (XXXVI—25-2-70), 153-55.

HANDLOOMS :

- Financial assistance to Handloom Co-operative Societies in Maharashtra (XL—22-4-70), 80.
- Misuse of concessional scale of rate admissible to Handloom Industry. (XXXVIII—1-4-70), 94.
- Production of coloured sarees by Handlooms. (XXXVIII—25-3-70), 119-20.
- Reservation of certain items for Handlooms. (XLI—13-5-70), 157.

HANDLOOM AND KHADI VILLAGE INDUSTRIES.—Proposal to place Handloom and Khadi and Village Industries under a separate Minister. (XXXVIII—25-3-70), 128.

HANDLOOM FINANCE CORPORATION. —(XLI—13-5-70), 61.

HANDLOOM INDUSTRY (IES) :

- Credit guarantee schemes for Handloom Industry (XLI—11-5-70), 183-84.
- Crisis in Handloom Industry. (XLI—13-5-70), 60.
- Crisis in Handloom Industry in Kerala due to rise in price of cotton-yarn. (XXXIX—8-4-70), 95.
- Development of Handloom Industries. (XX—XVI—25-2-70), 179.
- Improvement in Handloom Industry of Manipur. (XXXVI—25-2-70), 58-59.
- Introduction of E.S.I. and E.P.F. Schemes in Handloom Industry in Maharashtra. (XL—30-4-70), 147.

**HANDLOOM INDUSTRY (IES)—Contd.**

Loans advanced by Industrial Credit and Investment Corporation to Handloom Industries in Maharashtra. (XL—4-5-70), 172.

Loan facilities to Handloom and Power Loom weavers by Nationalised Banks in Madhya Pradesh. (XXXVII—9-3-70), 259.

Rise in prices of dyestuff essential for Handloom Industry (XLI—13-5-70), 175.

**HANDLOOM PRODUCTS.**—Export of Handloom Products (XXXVI—25-2-70), 89.

**HANDLOOM WEAVERS :**

Assistance to Handloom Weavers of Maharashtra to change over to Power Loom. (XXXVII—18-3-70), 179-80.

Difficulties faced by the handloom Weavers in Bihar. (XL—22-4-70), 70.

Memorandum submitted by the handloom Weavers to the Prime Minister. (XL—22-4-70), 39.

Scholarships to wards of low income handloom weavers of Maharashtra. (XXXVII—10-3-70), 183-84.

Uplift of Handloom Weavers (XXXVII—25-3-70), 52-53.

**HANOI :**

Raising status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.

U.S. Ambassador's statement on raising Status of the Indian Mission in Hanoi. (XXXVII—4-3-70), 146.

**HARAPPAN CULTURE :**

Discovery of Harappan age finds in Chandigarh. (XXXIX—10-4-70), 158.

Discovery of Skeletons associated with Harappan culture in Chandigarh. (XXXVII—13-3-70), 173-74.

**HARBOUR(S) :**

Offer from Yugoslavia for development of Malpe Harbour. (XXXVII—9-3-70), 117.

Outer Harbour at Madras. (XXXVII—13-3-70), 174-75.

**HARDWARE :**

Requirement of Hardware for Chemical Plants. (XLI—12-5-70), 160.

**HARIJANS :**

Aid to landless Harijans and farmers for cultivation under Fourth Plan. (XXXVII—12-3-70) 163-164.

Assaults on Harijans in Gujarat State. (XLI—15-5-70), 66.

Assaults on Harijans in Madhya Pradesh. (XL—24-4-70), 67.

Atrocities by jats on Harijans in certain districts of Uttar Pradesh. (XLI—15-5-70), 104.

Beating and Burning of Harijans (XXXVII—9-3-70).

Conditions of Harijans living in J.J. Colonies and Jhuggi Basties of Delhi. (XXXVII—17-3-70), 170.

Construction of a Hostel for Harijan Girls by Delhi Administration. (XXXVII—10-3-70), 85.

Construction of Houses for Harijans in Bihar. (XXXIX—14-4-70), 79.

Construction of Houses for Harijans in Rural Areas of Delhi. (XXXIX—7-4-70), 173-74.

Conversions of Harijans in district Bastar. (XXXVIII—3-4-70), 43.

Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G.R.P. Delhi. (XL—28-4-70), 121.

Demand for Uniform Educational Facilities for Harijans (XXVIII—2-4-70), 63.

Desertion of village Dhongarpur Tal (Gwalior) by Harijans (XXXVII—10-3-70), 212-13.

Disposal of funds allotted to States for welfare of Adivasis and Harijans. (XXXVII—10-3-70), 127-28.

Employment of Harijans by Ministers as cooks. (XXXVI—3-3-70), 117.

Harassment of Harijan Employees of U.P. Regional Office of E.P.F. Organisation. (XLI—14-5-70), 173-74.

Harassment of Harijans in Punjab (XLI—12-5-70), 81-82.

Harijans killed in Inter-Caste clash in Arcot District (Tamil Nadu). (XXXVII—9-3-70), 105.

Harijans operated for Vasectomy in Kundari Village, UP. (XXXIX—13-4-70), 86-87.

Harijans settled in Nainital and Pilibhit. (XXXVI—24-2-70), 93-94.

Land allotted to Harijans in Madhya Pradesh (XXXIX—14-4-70), 109.

**HARIJANS—Contd.**

Living conditions of Harijans in Delhi. (XLI—12-5-70), 9-19.

Ownerships rights of plots allotted to Harijans in Delhi. (XLI—18-5-70), 121.

Reservation of posts for Harijan Adivasis in National Seeds Corporation. (XL—30-4-70), 117-18.

Reservation of posts for Harijans in Public Sector Undertakings and Private Establishments. (XXXVIII—24-3-70), 57-59.

Scheme for training in Tailoring and Needle work to Harijan Boys and Girls of Kerala. (XXXVII—17-3-70), 75-76.

Separate Financial Corporation to assist small scale Industries for Harijans in Kerala (XXXVII—17-3-70), 37.

Setting up of a High power commission to check atrocities on Harijans and Harijan girls. (XLI—15-5-70), 101-02.

Special training to Harijan Boys at Ship-building Yard, Virakhatnam. (XXXVII—17-3-70), 75.

Welfare programme for Harijans and Slum-Dwellers of Delhi during Gandhi Centenary Year. (XXXVII—17-3-70), 146.

Wells for Harijans during Gandhi Centenary Year. (XXXIX—7-4-70), 146.

See also "Scheduled Castes and Tribes."

**HARSUD STATION.**—Stoppage of Varanasi Express at Harsud on Itarsi-Bhusawal section. (XLI—5-5-70), 119-20.

**HARYANA :**

Allegations against Haryana Chief Minister (XLI—15-5-70), 171-72.

Amount recovered as Rent and Sale proceeds of Plots from Settlers in Nilokheri colony in Haryana (XXVIII—2-4-70), 151-52.

Applications pending for Telephone Connections in Punjab and Haryana (XXXIX—9-4-70), 124.

Appointment of Boundary Commission for Punjab and Haryana (XXXVI—27-2-70), 132-33.

Byc elections for Assembly seats in Haryana. (XL—28-4-70), 107.

Central Military and Police help to Haryana during recent Disturbances. (XXXIX—17-4-70), 54-55.

Complaints from Farmers of Haryana against Adulterated Bajra Seeds. (XXXIX—9-4-70), 63-64.

**HARYANA—Contd.**

Demonstration by Haryan teachers (XXXVIII—24-3-70), 174.

Desecration of Shrines in Haryana during agitation over Chandigarh Issue. (XXXIX—17-4-70), 132.

Difference in cost of production and factory price of sugarcane in Haryana (XL—30-4-70), 63.

Drought-Affected Areas of Haryana (XXXVIII—26-3-70), 210-11.

Electrified/unelectrified villages of Punjab, Haryana, Jammu and Kashmir, Himachal Pradesh and Union Territories of Chandigarh. (XLI—20-5-70), 106-07.

Expenditure on development of agriculture in Haryana under Fourth Plan (XLI—7-5-70), 97.

Expenditure on Nilokheri Colony in Haryana and assistance to Refugees to earn livelihood. (XXVIII—2-4-70), 150-51.

Expansion of Telephone Facilities in Punjab Haryana and Himachal Pradesh. (XXXVI—26-2-70), 87-88.

Export of Textiles from Haryana, (XLI—6-5-70), 137.

Grant and loan to Haryana Government for construction of State Capital. (XXXVI—27-2-70), 57.

Haryana Radio Station (XXXVIII—26-2-70), 209-10.

Issue of Licence to Haryana (XXXVIII—24-3-70), 247-48.

Loans to Haryana for Development programmes. (XL—27-4-70), 131-34.

Meeting of Punjab, Haryana & Delhi Chamber of Commerce. (XXXIX—7-4-70), 129-30.

Memorandum from Haryana Government re transfer of Fazilka and Abohar to Haryana (XXXVIII—3-4-70), 72.

Padma Shri Award to persons from Haryana. (XXXVII—13-3-70), 173.

Post-Offices in Haryana. (XXXVII—5-3-70), 61-62.

Production of quality rice in Punjab and Haryana (XLI—14-5-70), 125-26.

Prospects of Rabi Crops in Punjab and Haryana (XXVIII—2-4-70), 78.

Public sector industries Haryana (XII—11-5-70), 88-89.

Public sector industries in Jammu and Kashmir, Himachal Pradesh, Punjab, Haryana and Chandigarh. (XLI—5-5-70), 79-80.

**HARYANA—Concl'd.**

- Reaction of Punjab and Haryana Governments to Central Decision on Chandigarh issue. (XXXVI—27-2-70), 165.
- Release of land in Village Dundhera-Haryana (XLI—20-5-70), 149.
- Request for setting up Fertiliser Factories in Haryana and Punjab. (XXXIX—6-4-1970), 89-90.
- Restoration of Gohana-Panipat Railway Line in Haryana (XXXVII—17-3-70), 120-21.
- Rules for Realising Electricity Charges in Punjab and Haryana (XXXIX—8-4-70), 116-17.
- Separate post master general's circle for Haryana (XXXIX—16-4-70), 95.
- Setting up of dry farming centre in Hissar (Haryana) (XLI—7-5-70), 98.
- Smuggling of liquor from Haryana into Delhi. (XXXVII—9-3-70), 174.
- Site for Capital of Haryana (XXXVI—27-2-70), 133.
- Survey of hill areas of Haryana and Himachal Pradesh for Oil and Natural Gas. (XXXIX—13-4-70), 151.
- Tax evaders in Haryana. (XXXIX—13-4-70), 56.
- Telephone Exchanges and Public Call Offices in Haryana (XXXVI—26-2-70), 140.
- Use of Border Security Force during Agitation in Haryana. (XXXVII—13-3-70), 190-91.
- Winding up of Rehabilitation Department in Punjab and Haryana States. (XXXIX—9-4-70), 47-48.

*Debates*

- Prorogation of the Haryana Legislative Assembly (M) (XXXVII—4-3-70), 298-378.
- Re: Adjournment of Haryana Assembly :  
(XXXVI—28-2-70), 1-7;  
(XXXVI—2-3-70), 246-73.  
(XXXVI—3-3-70), 230-31.

**HASHISH :**

- Impounding of Passports of persons connected with smuggling of Hashish. (XXXIX—6-4-1970), 66-67.
- Seizure of Hashish meant for smuggling into USA. (XXXVII—16-3-70), 2-18.

**HASHISH—Cont'd.***Debates*

- Existence of a Hashish Export racket in New Delhi. (St.). (XXXVI—23-2-70), 273-75.

**HAZARIBAGH :**

- Implementation of Coal Wage Board Award by coal mines in Hazaribagh district. (XXXVIII—26-3-70), 115-16.
- Rail Link with Hazaribagh City. (XXXVII—17-3-70), 192.

**HEALTH :**

- Experts' views on use of Seccharine causing Cancer. (XXXIX—13-4-70), 162-63.
- Ill effect of insecticides used on vegetable crops on human health. (XL—27-4-70), 62-63.
- Printing of health warning on Cigarette Packets. (XLI—12-5-70), 94.

**HEALTH CENTRES :**

- Development of public health centres in MP during 1969-70. (XLI—11-5-70), 152-54.
- Grant to the Voluntary Health Centres. (XXXVI—23-2-70), 137-39.
- Health Centres in rural areas. (XL—27-4-70), 233.
- Training Centres for Health. (XXXVI—23-2-70), 223.
- Health Educators' Conference. (XXXIX—20-4-70), 170.

**HEALTH INFRA-STRUCTURE.**—Health infra-Structure for the country. (XXXIX—6-4-1970), 153-54.

**HEALTH SCHEME(S) :**

- Expenditure on Health Improvement Schemes. (XXXVI—23-2-70), 186-90.
- Public Health Scheme from the Delhi Administration. (XXXVIII—30-3-70), 163.

**HEART DISEASES.**—Treatment of heart diseases in G. B. Pant Hospital in Andaman. (XXXIX—20-4-70), 206-07.

**HEART TRANSPLANTATION.**—Progress made in Heart Transplantations. (XXXVI—2-3-70), 77.

**HEAVY CHEMICALS :**

- Contract with Iran for Purchase of Ammonia, Sulphur and Phosphoric Acid. (XXXIX—20-4-70), 48-49.

**HEAVY CHEMICALS—Contd.**

Implementation of recommendations of Wage Board for Heavy Chemicals (XXXVII—12-3-70) 90-91.

**HEAVY ELECTRICALS (I) LTD.:**

Appointment of Manager in Heavy Electrical (I) Ltd. (XXXVII—17-3-70), 50-51.

Industrial Relations in Heavy Electricals Ltd., Bhopal. (XXXVII—17-3-70), 86.

Meeting of experts of Heavy Engineering and Heavy Electricals (XL—21-4-70), 75.

Pay increase to staff of Heavy Electricals, Bhopal. (XXXVI—3-3-70), 71.

Production of goods in Heavy Electricals (I) Ltd., Bhopal. (XXXVIII—24-3-70), 243-44.

Supply of Turbo-Generator to Atomic Energy Commission by Heavy Electricals (I) Ltd. (XL—28-4-70), 139.

**HEAVY ELECTRICAL PLANTS:**

Discussion with Soviet Minister for Electrical Industries regarding utilisation of capacity of Heavy Electrical Plants. (XXXVIII—24-3-70), 305-06.

Production in Heavy Electrical Equipment Plant, Hardwar. (XXXVII—10-3-70), 140.

Shortage of orders for Heavy Electrical Plant, Hardwar. (XXXVI—24-2-70), 179-80.

Utilisation of capacity in Heavy Electrical Plants (XXXVIII—24-3-70), 343-44.

**HEAVY ENGINEERING CORPORATION LTD.:**

Absorption of deputationists in H.E.C., Ranchi. (XXXVIII—31-3-70), 128.

Allotment of shops to tribal Displaced persons of HEC, Ranchi. (XL—28-4-70), 92.

Appointment of Directors in Heavy Engineering Corporation Ranchi. (XXXIX—14-4-70), 19-22.

Arrest of persons involved in the fire in Heavy Engineering Corporation, Hatia. (XXXVIII—3-4-70), 93-94.

Book Entitled "Untold Story" about Heavy Engineering Corporation. (XXXVI—24-2-70), 71.

Evicted adivasis in Heavy Engineering Corporation, Ranchi. (XXXVI—3-3-70), 83-84.

Expansion of Design Organisations of Hindustan Steel Limited and Heavy Engineering Corporation (XXXVI—3-3-70), 151-52.

**HEAVY ENGINEERING CORPORATION LTD.—Contd.**

Export of Heavy Engineering Corporation equipment to Russia. (XL—21-4-70), 141-42.

Foreign experts at Heavy Engineering Corporation Ltd., Ranchi. (XLI—19-5-70), 99.

Foreign experts working at H.E.C. Ranchi. (XXXVII—10-3-70), 90-91.

Goods manufactured by HEC, Ranchi. (XLI—19-5-70), 160-61.

H.E.C. Machinery for proposed Steel Plants in the South. (XLI—12-5-70), 115.

Heavy Engineering Corporation Ltd, Ranchi. (XXXVI—24-2-70), 69-70.

Lock out in HEC. Ranchi. (XLI—12-5-70), 120.

Manufacture of Machines at Heavy Engineering Corporation Ranchi. (XXXVI—3-3-70), 108-09.

Meeting of experts of Heavy engineering and Heavy Electricals. (XL—21-4-70), 75.

Production Capacity of Heavy Engineering Corporation Ltd., (XXXVI—24-2-70), 72-74.

Proposed Dharna by Security Staff working in H.E.C., Ranchi. (XXXIX—7-4-70), 123-24.

Resettlement of Muslim employees of Heavy Engineering Corporation Ltd., Ranchi. (XLI—19-5-70), 150.

Residential quarters for Muslim Employees of Heavy Engineering Corporation, (XXXVI—3-3-70), 29-30.

Residential quarters for Muslim employees of Heavy Engineering Corporation (XXXVII—10-3-70), 129-30.

Russian assistance for Bokaro and Heavy Engineering Corporation (XXXVI—3-3-70), 102-03.

Supply of equipment by H.E.C. to Bokaro Steel Plant. (XXXVII—10-3-70), 107-08.

Supply of Equipment of Heavy Engineering Corporation to Bokaro Steel Plant. (XXXVI—24-2-70), 132-33.

Theft of machine parts in Gas Plant of Heavy Engineering Corporation, Ranchi. (XXXVII—10-3-70) 77, (XXXIX—7-4-70), 94-95.

Under utilisation of capacity of H.E.C. Ranchi. (XLI—19-5-70), 48.

Visit by Soviet Delegation to H.E.C. Ranchi. (XXXVI—24-2-70), 71-72.

**HEAVY ENGINEERING CORPORATION LTD.—Contd.**

World tour of Chairman/Deputy Chairman of Heavy Engineering Corporation Ranchi. (XXXVI—3-3-70), 57-58.

**HEAVY ENGINEERING PLANTS.—Visit** of Russian Minister to Heavy Engineering Plants (XXXVII—17-3-70), 131.

**HEAVY INDUSTRIES :**  
See "INDUSTRIES".

**HEAVY WATER.—Requirement of Heavy Water for Rajasthan and Madras Projects.** (XXXVII—18-3-70), 139-40.

**HEIRLOOM JEWELLERY.—Heirloom Jewellery of Late Nawab of Rampur.** (XXX II—24-3-70), 146.

**HELICOPTER (S) :**

Production of Helicopters in India with French Collaboration. (XXXVII—18-3-70), 145.

Purchase of Helicopters for Spray of Pesticides on Cotton Crop. (XXXVI—26-2-70), 116.

Purchase of Helicopters from Foreign Countries. (XLI—6-5-70), 50-51.

Sale of Anti-submarine Helicopters by U.K. (XXXVII—4-3-70), 153-54.

**HELIPADS.—Provision of Helipads during Prime Minister's tours to U. P.** (XXXVI—27-2-70), 151-52.

**HERBS:**

Development of Anti-child birth Pill from Herbs (XXXVI—2-3-70), 192-93.

Experiments on Herbs (XXXVIII—30-3-70), 130.

Ointment from Indian Herb for Skin Cancer. (XXXVI—2-3-70), 191-92.

**HICKS, LADY URSULA.—Remarks made by Lady Ursula Hicks, British Economist.** (XXXIX—6-4-1970), 132-33.

**HIDES AND SKINS:**

Export of sheep skins to France. (XLI—6-5-70), 47-48.

Export of Skins and Leather. (XXXIX—9-4-70), 52.

Low export of Hides and Skins (XLI—20-5-70), 44-45.

**HIDES AND SKINS—Contd.**

Sale of Skins and products made from Horns and Skins of Indian Animals and Birds (XL—30-4-70), 78-79.

**HIGH COURTS :**

Appointment of Chief Justice of Calcutta High Court. (XXXVIII—3-4-70), 157.

Appointment to Delhi High Court Bench. (XXXVIII—24-3-70), 110-11.

Bench of Allahabad High Court at Meerut. (XL—24-4-70), 77.

Bench of Rajasthan High Court at Jaipur. (XXXVII—9-3-70), 105.

Bifurcation of Punjab and Haryana High Court. (XXXVII—13-3-70), 59-60.

Cases of seniority in railways struck down by High Courts/Supreme Court. (XXXVII—10-3-70), 204.

Cases pending before High Courts and Supreme Court. (XL—1-5-70), 85-87.

Official liquidators attached to High Courts in India. (XLI—5-5-70), 97-98.

Opening of New Benches of High Court (XXXVIII—24-3-70), 112.

Revision of salaries of Judges of High Courts and Supreme Court. (XXXVI—27-2-70), 59.

Typed appeals for Delhi High Court. (XL—1-5-70), 72-73.

Use of English in Madhya Pradesh High Court. (XLI—15-5-70), 130-31.

Use of Hindi in Delhi High Court. (XXXVIII—3-4-70), 173-74.

Use of regional languages and Hindi in High Court. (XXXVII—9-3-70), 107.

**HIGH COURT JUDGES.—Construction of big bungalows for Ministers, High Court Judges and senior officers.** (XLI—11-5-70), 13-15.

**HIGH EXPLOSIVES.—Recovery of High Explosive Bombs in Calcutta.** (XXXIX—10-4-70), 157.

**HIGH SPEED TRANSMISSION.—Telecommunication equipment for High Speed Transmission** (XXXVIII—24-3-70), 97-98.

**HIGH YIELDING CROPS:**

Availability of High yielding variety of wheat, gram, paddy from next Kharif and rabi season. (XXXIX—16-4-70), 130.

**HIGH YIELDING CROPS—Contd.**

Bringing of Rice Growing Areas under High-Yielding Varieties. (XXXIX—9-4-70), 94.

Centres for farmer's education and Training under High Yielding Varieties programme. (XXXVII—12-3-70), 98-100.

High-Yielding varieties of wheat, gram and oil seeds for sowing in rainfed areas of Narmada Valley of Madhya Pradesh. (XXXIX—9-4-70), 146-47.

Report of the programme evaluation organisation of planning commission on the cultivation of high yielding crops. (XXXVIII—26-3-70), 147-48.

Research on Plants after introduction of high-yielding varieties of Food-grains. (XLI—14-5-70), 147-48.

**HIGHWAY(S):**

Completion of highways by China along eastern and western borders. (XLI—13-5-70), 133.

Expressway from Daitari Mines to Paradeep Port. (XXXVI—27-2-70), 1-5.

Need for Delhi-Bombay route via Jaipur, Bundi and Kota being declared as National Highway. (XL—29-4-70), 115.

Observations of Asian Highway Co-ordinating Committee of ECAFE regarding Indian Highway. (XXXVII—9-3-70), 245.

Provision of Adequate facilities on important National Highway. (XXXIX—10-4-70), 52.

Statement made by Union Deputy Minister of shipping and transport in Mangalore re National Highway. (XL—24-4-70), 40.

**Debates**

India's reported offer of help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C.A.) (XXXIX—6-4-70), 217-23.

**HILL AREAS.**—Development works in Hill Areas of Manipur. (XXXIX—10-4-70), 79.

**HIMACHAL PRADESH:**

Allocation of Medical Officers from Punjab to Himachal Pradesh. (XXXVI—2-3-70), 106-07.

Allocation of Staff to Himachal Pradesh. (XXXVIII—24-3-70), 201-2.

Class IV employees in schools of Himachal Pradesh Education Department (XXXVIII—3-4-70), 147-48.

**HIMACHAL PRADESH—Contd.**

Creation of separate postal circle for Himachal Pradesh (XLI—7-5-70), 170.

Effect on Beas-Sutlej link project at Pandoh due to agitation of Himachal Pradesh non-gazetted staff. (XLI—20-5-70), 47-48.

Electrification unelectrified villages of Punjab, Haryana, J & K, H.P. and Union territory of Chandigarh. (XLI—20-5-70), 106-07.

Establishment of industries in Himachal Pradesh. (XXXVI—24-2-70), 226.

Expansion of Telephone Facilities in Punjab Haryana and Himachal Pradesh. (XX—XVI—26-2-70), 87-88.

Extension of Punjab Rent Restriction Act to Himachal Pradesh. (XXXVII—4-3-70), 180.

Extension of railway line from Nangal dam to Una, Himachal Pradesh. (XXXVII—17-3-70), 159.

Financial assistance to Himachal Pradesh. (XXXVI—27-2-70), 50-52.

Industries in Himachal Pradesh during Fourth Plan. (XXXVII—10-3-70), 48.

Irrigation schemes and percentage of Land under irrigation of Himachal Pradesh. (XXXVII—4-3-70), 114-15.

Merger of Kalka with Himachal Pradesh (XXXVIII—24-3-70), 155.

Modern tea factory at Palampur. (XL—29-4-70), 156.

Nahan Foundry in Himachal Pradesh. (XXXVII—10-3-70), 112-13.

News print plants in Himachal Pradesh. (XXXVII—17-3-70), 168-69.

Payment of allowances to members of Dhani Civil Service in Himachal Pradesh, (XL—1-5-70), 181-82.

Payment of Compensatory and Hill Allowance to P. & T. Staff in Himachal Pradesh. (XXXVII—5-3-70), 187-88.

Pay Scales of Allocated Clerks in Himachal Pradesh. (XXXVII—13-3-70), 213-14.

Power Projects under construction in Himachal Pradesh. (XXXVII—4-3-70), 42-45.

Railway out agencies in Himachal Pradesh. (XXXVI—3-3-70), 107-08.

Rebuilding of Dalhousie and Bakloh Cantonments in. (XXXVIII—25-3-70), 65-66.

Reorganisation of Districts in Himachal Pradesh. (XL—1-5-70), 175.



**HIMACHAL PRADESH—Contd.**

- Representations from Non-Gazetted Officers and Teachers of Himachal Pradesh (XXXVII—13-3-70), 147.
- Setting up an Agricultural University in Himachal Pradesh (XL—30-4-70), 112-13.
- Setting up of Hydro-electric projects in Himachal Pradesh, Assam, Nagaland and Jammu-Kashmir. (XXXVIII—25-3-70), 131-32.
- Setting up of Industrial Projects in Himachal Pradesh during Fourth Plan. (XX-XVI—4-2-70), 225-26.
- Share of Himachal Pradesh in Chandigarh. (XXXVI—27-2-70), 153-54.
- Statehood for Himachal Pradesh (XXX-VIII—3-4-70), 48.
- Survey of hill areas of Haryana and Himachal Pradesh for Oil and Natural Gas. (XXXIX—13-4-70), 151.
- Unified Cadre of Allocated Clerks to Himachal Pradesh (XXXVII—13-3-70), 212-13.
- University for Himachal Pradesh (XX-XVII—9-3-70), 56.
- Withdrawal of Boundary posts in Himachal Pradesh (XXXVII—4-3-70), 140.
- Revision of pay scales of Himachal Pradesh staff. (C.A.). (XXXVI—24-2-70), 240-48.
- Strike by Non-gazetted staff Himachal Pradesh. (C.A.). (XL—1-5-70), 187-203.

**HIMALAYAS :**

- Assessment of Hydel Power capacity of Himalayan Region. (XL—29-4-70), 178.
- Places of tourist interest in Western. (XL—15-5-70), 34-35.

**HIND GALVANISING AND ENGINEERING CO. (P) LTD :**

- (XXXVI—24-2-70), 210, (3-3-70), 35-36, 47, (XXXVIII—31-3-70), 153, (XXXIX—7-4-70), 53, (XLI—19-5-70), 95-96.
- Alleged under favour shown to Hind Galvanising and Engineering Company by I.O.C. (XLI—18-5-70), 211.
- C.I.B. Inquiry into irregularities committed by Hind Galvanising and Engineering Company (XLI—11-5-70), 52-53.
- CIB inquiry into irregularities committed by Hind Galvanising and Engineering Company in dealing with Indian Oil Corporation. (XXXVII—16-3-70), 51.
- Caution to I.O.C. in further dealing with Hind Galvanising and Engineering Company (XXXVI—2-3-70), 30-31.

**HIND GALVANISING AND ENGINEERING CO. (P) LTD.—Contd.**

- Loss to I.O.C. in dealing with Hind Galvanising and Engineering Company (XXX-VII—9-3-70), 63.
- Loss to I.O.C. in dealing with Hind Galvanising and Engineering Co. (XXX-IX—13-4-70), 148-49.
- Manufacture of Barrels by Standard Drum and barrel manufacturing Co. and Hind Galvanising Engineering Co. Ltd. for Indian Oil Corporation. (XXX VI—23-2-70) 95, (XL—27-4-70) 40-41.
- Number of Barrels supplied by Hind Galvanising and Engineering Company to I.O.C. (XXXIX—13-4-70), 43-44.
- Realisation of Extra Expenditure incurred by I.O.C. from. Hind Galvanising and Engineering Company (XXXVI—2-3-70) 33.
- Realisation of extra expenditure incurred by I.O.C. from. Hind Galvanising and Engineering Company (XXXIX—13-4-70), 152.
- Suit filed by I.O.C. against Hind Galvanising and Engineering Company. (XLI—18-5-70), 211.
- Supply of Barrels by suppliers Corporation a "Benami" Organisation of Hind Galvanising and Engineering Company to Indian Oil Corporation. (XXXVI—23-2-70), 155-57, (XXXIX—13-4-70), 140-41.
- Supply of barrels to I.O.C. by Hind Galvanising and Engineering Co. against supply of imported 18 gauge steel sheets. (XXXIX—13-4-70), 37-38.
- Supply of Barrels to other Oil Companies and Customers by Hind Galvanising & Engineering Company. (XXXVI—2-3-70), 134.
- Supply of Steel Sheets to M/s. Hind Galvanising Engineering Co. P. Ltd. (XVI—3-3-70), 88-89.
- Utilization of Imported Steel Sheets by M/s. Standard Drum & Barrel Mfg. Co. and. Hind Galvanising Engineering Co. P. Ltd. (XXXVI—24-2-70), 99, (XL-24-4-70), 113.

**HINDI :**

- Advance annual increments to employees doing Hindi work. (XLI—11-5-70), 101-02.

- Affiliation of Hindi Medium Colleges of South with Jawaharlal Nehru University. (XXXVIII—24-3-70), 199-200.

## HINDI—Contd.

- Anti-Hindi Policy of Delhi Telephone Department. (XL—23-4-70), 95.
- Appointment of a Hindi stenographer in Education Minister's office. (XXXVIII—3-4-70), 73-74.
- Appointment of Senior Hindi Translator in Ministries. (XXXVII—9-3-70), 133.
- Availability of Telegraph form in Post Office in languages other than Hindi (XXXIX—9-4-70), 60.
- Broadcast of Hindi news bulletins. (XXXVIII—26-3-70), 63-64.
- Cases referred by enforcement directorate to Hindi officers in the department of revenue and insurance. (XLI—11-5-70) 186-87.
- Censor certificates in Hindi for Tamil Films. (XXVIII—2-4-70), 165.
- Changes made in the key board of Hindi typewriter (XL—24-4-70), 88.
- Channels of promotion for Hindi Assistant Teachers Hindi Translator etc. (XXXIX—17-4-70), 123-24.
- Compulsory study of Hindi for science students in Delhi/New Delhi schools. (XLI—8-5-70), 97.
- Correspondence in Hindi and English between various Ministries. (XLI—15-5-70), 39.
- Creation of selection grade for Hindi assistant. (XLI—8-5-70), 120.
- Delay in delivery of letters with address in Hindi in non-Hindi speaking areas. (XXXVIII—26-3-70), 185-86.
- Demand for withdrawal of Circular on learning of Hindi by Central Government Employees. (XXXVIII—24-3-70), 161-62.
- Duties attached to the post of Hindi officer in Ministry of Finance. (XLI—11-5-70), 185-86.
- Enquiry against Officers of Telegraph Offices Sarojini Nagar New Delhi for Non-Acceptance of Telegrams, in Hindi. (XXVIII—2-4-70), 107-08.
- Filling of posts of Hindi Translators and Hindi Officers. (XXXVIII—3-4-70), 164.
- Financial aid to Hindi writer, Phaneshwar Nath Renu. (XLI—8-5-70), 124.
- Hindi and English Type knowing Government Employees. (XXXVIII—30-3-70), 50.
- Hindi as official Language of U.N.O. (XXXVIII—25-3-70), 168.

## HINDI—Contd.

- Hindi Assistants appointed through U.P.S.C. (XXXIX—17-4-70), 121-23.
- Hindi Programmes over AIR, Madras. (XXVIII—2-4-70), 143-44.
- Hindi Versions of Railway Establishment Codes and Establishment Manual Books. (XXXIX—7-4-70), 131.
- Hindi version of station working rules on northern Railway. (XLI—19-5-70), 84.
- Hindi work in Government Offices. (XXXVII—13-3-70), 179-80, (XXXIX—10-4-70) 144, (XL—24-4-70), 56.
- Hindi workshop in posts and telegraphs department for progressive use of Hindi. (XXXIX—16-4-70), 115.
- Holding of Competitive Examinations in Hindi and other Regional Languages. (XXXIX—7-4-70), 146-47.
- Interviews in Hindi for examinations conducted by U.P.S.C. (XL—1-5-70), 138-39.
- Irregularities in holding of Hindi Translators Tests in Revenue and Insurance Department. (XXXIX—6-4-1970), 104-05.
- Isolated Posts for Hindi work in Central Secretariat which do not form part of any Organised Service. (XXXIX—17-4-70), 117-19.
- Issue of Press Release in Hindi (XLI—14-5-70), 139.
- Issue of Telephone Directory in Hindi (XLI—14-5-70), 142-44.
- Key board of Hindi typewriters. (XL—24-4-70), 91.
- Knowledge of Hindi for appointments in offices located in Hindi-speaking States. (XLI—8-5-70), 134.
- Letters received and replied to in Hindi by the Ministry of Defence. (XLI—20-5-70), 100-01.
- Letters received and replied to by the Ministry of External Affairs in Hindi (XXXVIII—1-4-70), 92.
- Letters received and replied to in Hindi by the Ministry of foreign trade (XLI—20-5-70), 136.
- Letters received and replied to in Hindi by the Ministry of Irrigation and Power. (XLI—20-5-70), 104-05.
- Letters received and replied to in Hindi in the office under Prime Minister. (XLI—20-5-70), 99-100.
- Letters received in Hindi in Prime Minister's Secretariate. (XXXVII—25-3-70), 156-57.

**HINDI—Contd.**

- Officers engaged in Hindi work in Council of Scientific and Industrial Research. (XL—24-4-70), 93.
- Officers posted in Indian Embassies for Hindi work. (XL—29-4-70), 122.
- Posts of Hindi Translators. (XXXIX—6-4-1970), 102.
- Posts of Hindi Translators in Ministries. (XXXVII—9-3-70), 164.
- Presentation of Original Texts of Bills and Acts in Hindi in Parliament. (XXXVII—9-3-70), 222.
- Printing of gazette and other publications in both Hindi and English. (XLI—15-5-70), 28-30.
- Printing of northern railway gazette in Hindi and English. (XLI—19-5-70), 84.
- Progressive use of Hindi in Government Offices. (XXXVII—9-3-70), 158.
- Promotion of Hindi Assistants. (XXXVII—9-3-70), 162.
- Promotion of Hindi Assistants and Hindi Translators. (XXXVII—9-3-70), 163.
- Promotion to the use of Hindi in Department of Communications. (XXVIII—2-4-70), 73-74.
- Propagation and development of Hindi (XXXVII—9-3-70), 220.
- Receipt of letters in Hindi and English in Law Ministry. (XXXVII—31-3-70), 84.
- Recommendations of Hindi adviser regarding pay scales of Hindi Assistants. (XL—24-4-70), 125.
- Refusal to accept Hindi Forms by the Child Welfare and Maternity Centres etc. of N.D.M.C. (XXXVIII—30-3-70), 201.
- Replying of letters in Hindi by various Autonomous bodies under Ministry of Finance. (XXXVI—2-3-70), 174-75.
- Reported D.M.K's support to the Prime Minister on condition that Hindi should not enjoy the status of official Language. (XXXVIII—24-3-70), 132-33.
- Sale deeds in Hindi received in Law Ministry. (XLI—5-5-70), 69.
- Senior Hindi Translators. (XXXVII—9-3-70), 166.
- Submission of progress reports under the Hindi training and implementation scheme. (XL—24-4-70), 119.

**HINDI—Concl'd.**

- Supply of Hindi Journals or newspapers to passengers travelling by Air India. (XL—1-5-70), 186.
- Teaching of Hindi to people in foreign countries by Indian Embassies. (XXXVII—11-3-70), 164-65.
- Test in Hindi for Central Government employees from non-Hindi areas for purpose, of confirmation and promotion. (XXXVIII—3-4-70), 194-95.
- Translation of Sanskrit Literature into Hindi and regional languages. (XLI—15-5-70), 117-18.
- Use of Hindi as Alternate Language in Departmental Examinations. (XXXIX—17-4-70), 113-14.
- Use of Hindi for Official work in Embassies. (XXXVII—18-3-70), 119-20.
- Use of Hindi in Delhi High Court (XXXVIII—3-4-70), 173-74.
- Use of Hindi in Education Ministry. (XL—24-4-70), 87.
- Use of Hindi in Government work. (XXXVII—9-3-70), 243.
- Use of Hindi in Home Ministry. (XXXVIII—3-4-70), 178-79.
- Use of Hindi in Income Tax department. (XXXVII—9-3-70), 399.
- Use of Hindi in LIC. (XXXVII—16-3-70), 143.
- Use of Hindi in Nationalised Banks. (XXXIX—20-4-70), 47-48.
- Use of Hindi in non-Hindi Speaking areas. (XXXVII—9-3-70), 159.
- Use of Hindi in offices. (XLI—15-5-70), 144-45.
- Use of Hindi in Post and Telegraph Offices and Savings Banks in Hindi speaking Areas and Punjab, Gujarat and Maharashtra. (XXVIII—2-4-70), 108.
- Use of regional languages and Hindi in High Courts. (XXXVII—9-3-70), 107.
- Work carried out in Hindi in Education Ministry. (XL—24-4-70), 92.
- Writ petition challenging validity of Central Government orders requiring compulsory knowledge of Hindi for Central Government employees' (XXXIX—17-4-70), 132-33.
- HINDI ADVISER.**—Implementation of recommendations of Hindi Adviser. (XLI—11-5-70), 75-76.

**HINDI ASSISTANTS :**

Administrative requirements for forming a cadre for Hindi Assistants, Hindi Translators and Hindi Officers. (XL—1-5-70), 97-99.

Appointment of Hindi Assistants and Hindi Translators. (XL—1-5-70), 94-97.

Cadre for Hindi Assistants, Hindi Translators and Hindi Officers. (XXXI—17-4-70), 116-17.

Conversion of posts of Hindi Assistants to Hindi Translators. (XL—1-5-70), 134-36.

Posts of Hindi Translators and Hindi Assistants in Ministries. (XL—1-5-70), 128-30.

Service conditions and channels of promotion of Hindi Assistants before and after decentralisation of Central Secretariat Service. (XXXIX—10-4-70), 112.

**HINDI IMPLEMENTATION COMMITTEE.—(XXXVI—25-2-70), 146.****HINDI OFFICERS :**

Annual confidential reports of Hindi Officers and Hindi Translators (XL—24-4-70), 130.

Appointment of Hindi Officers through Direct Recruitment and after Departmental promotion. (XXXIX—10-4-70), 83.

Examinations for recruitment of Hindi Officers and Hindi assistants. (XXXIX—10-4-70), 84.

Posting Hindi officers in Embassies (XXXVIII—25-3-70), 149-50.

Promotion of Departmental Candidates to Posts of Hindi Officers and Hindi Supervisors. (XXXIX—17-4-70), 114-16.

Recruitment rules for Hindi officers and others. (XL—24-4-70), 128.

**HINDI PUBLICATIONS :** Use of Hindi equivalents in Hindi publications of Indian Army and Indian Navy. (XLI—6-5-70), 111-12.

**HINDI SAHITYA SAMMELAN :** Recognition to examinations conducted by Hindi Sahitya Sammelan, Prayag (Allahabad). (XL—24-4-70), 64.

**HINDI STENOGRAPHERS :**

Appointment of Hindi Stenographer in Education Minister's office. (XLI—15-5-70), 146.

Appointment of trained Hindi Stenographers to the personal staff of Senior Officers of Home Ministry. (XL—1-5-70), 115-16.

**HINDI STENOGRAPHERS—Contd.**

Denial of advance increments to. (XLI—7-5-70), 125.

Hindi Stenographers in Education Ministry. (XL—1-5-70), 114-15.

Holdings of examination for Hindi Stenographers by U.P.S.C. (XL—1-5-70), 119-20.

Complaint against New Delhi railway station telegraph office for non-acceptance of telegrams in Hindi (XLI—5-5-70), 81-82.

**HINDI TELEPRINTERS.—**Hindi teleprinter lying idle at Belgaum (XXXVIII—26-3-70), 155-56.

**HINDI TRANSLATION.—**Acts/S. R. Os translated by Law Ministry (XLI—12-5-70), 155-56.

**HINDI TRANSLATORS :**

Administrative requirements for forming cadre for Hindi Assistants, Hindi Translators and Hindi Officers. (XL—1-5-70), 97-99.

Appointment of Hindi Assistants and Hindi Translators (XL—1-5-70), 94-97.

Appointment of Hindi Translation (XXXIX—10-4-70), 110.

Appointment to posts of Hindi Translators (XXXIX—10-4-70), 111.

Cadre for Hindi Assistants, Hindi Translators and Hindi Officers. (XXXI—17-4-70), 116-17.

Conversion of posts of Hindi Assistants to Hindi Translators (XL—1-5-70), 134-36.

Conversion of posts of Hindi Translators into Hindi Assistants. (XXXIX—10-4-70), 109.

Posts of Hindi Translators and Hindi Assistants in Ministries (XL—1-5-70), 128-30.

**HINDI TYPEWRITERS :** Key Board of Hindi Typewriter. (XXXVII—9-3-70), 169.

**HINDI UNIVERSITY.—**Setting up of Hindi University in Mysore State (XLI—15-5-70), 173-74.

**HINDON RIVER.—**Construction of a New Barrage on River Hindon in Meerut (XLI—6-5-70), 117-18.

**HINDUS :**

Hindus Fleeing from East Pakistan. (XXXVII—18-3-70), 102-03.

Reported influx of minorities from East Pakistan to India. (XLI—7-5-70), 173-84.

**HINDU MARRIAGE ACT.**—Anomalies in I.P.C., Hindu Marriage Act and Railway Service Conduct Rules. (XXXVIII—24-3-70), 266.

**INDU RELIGIOUS ENDOWMENT COMMISSION.**—Implementation of recommendations of Hindu Religions Endowment Commission (XLI—5-5-70), 56-57.

**HINDUSTAN AERONAUTICS LTD. :**

Crash of Hangar in Hindustan Aeronautics Ltd. (XXXIX—8-4-70), 163.

Death of Test pilot of Hindustan Aeronautics in an Aircrash. (XXXVI—25-2-70), 137-38.

Deputationists working in various Divisions of H. A. L. (XLI—6-5-70), 160-61.

Engineers and Technicians interviewed by General Manager, H.A.L. Unit at Sunabeda (Koraput). (XL—22-4-70), 125.

Non-utilisation of the services of surplus personnel of one HAL unit in the sister unit (XLI—13-5-70), 174.

Utilisation of surplus capacity of one unit by the other in HAL (XLI—6-5-70), 160.

Aircrash of Chief Test Pilot of Hindustan Aeronautics (Dis) (XLI—12-5-70), 270-300.

**HINDUSTAN AIRCRAFT FACTORY.**—Complaint against Manager of Hindustan Aircraft Factory at Nasik (XL—29-4-70), 55.

**HINDUSTAN ALUMINIUM CORPORATION.**—Expansion Programme of Hindustan Aluminium Corporation XXXIX—20-4-70), 102-03.

**HINDUSTAN HOUSING FACTORY :**

Cases against employees of Hindustan Housing Factory, New Delhi (XXXVII—9-3-70), 97.

Cases against workers of Hindustan Housing Factory, New Delhi. (XL—27-4-70), 77-78.

**HINDUSTAN HOUSING FACTORY—Contd.**

Demonstration by Workers of the Hindustan Housing Factory, New Delhi. (XL—27-4-70), 125.

Dispute between workers and Management of Hindustan Housing Factory (XXXIX—20-4-70), 85.

Hindustan Housing Factory, New Delhi. (XXXVI—2-3-70), 31-32, (XXXIX—13-4-70), 85-86.

Loans received by Hindustan Housing Factory, Delhi. (XXXIX—13-4-70), 134.

Prefabricated Houses built by Hindustan Housing Factory, New Delhi. (XL—4-5-70), 61-64.

Report of Technical Committee on Hindustan Housing Factory (XXXVII—9-3-70), 330.

**HINDUSTAN MACHINE TOOLS LTD. :**

Diversification of Production by H. M. T. (XXXIX—7-5-70), 53-54.

Export of Machine Tools by H. M. T. (XXXVI—3-3-70), 55-56.

Export orders from foreign countries by Hindustan Machine Tools, Ltd. (XXXVII—10-3-70), 83.

Increase in prices of HMT Watches. (XXVII—12-3-70), 39-40.

Loss incurred by H. M. T. (XXXVI—24-2-70), 30-32, (XLI—12-5-70), 65-66.

Manufacture of agricultural Heavy Machinery by Hindustan Machine Tools Ltd. (XXXVI—25-2-70), 51.

Manufacture of Printing Machinery by H. M. T. (XXXVI—3-3-70), 38.

Manufacture of printing machinery in HMT with Italian collaboration (XL—21-4-70), 53-54.

Manufacture of tractors at HMT Pinjore, (XXXVII—17-3-70), 48-49.

Manufacture of Watches by HMT Ltd., Bangalore (XL—28-4-70), 64.

Production of automatic watches (XLI—5-5-70), 26-28.

Sale of HMT products to Boeing Aircraft Co. of U.S.A. (XXXVII—10-3-70), 216-17.

Setting up of Assembly plants by H.M.T. in Foreign Countries. (XXXIX—14-4-70), 47.

Strike in Hindustan Machine Tools, Hyderabad. (XXXVII—17-3-70), 39.

**HINDUSTAN MOTORS LTD.**—Export of car components by Hindustan Motors Ltd. (XL—28-4-70), 163.

- HINDUSTAN SHIPYARD LTD.**—Integrated development programme of Hindustan Shipyards Ltd. (XXXVII—9-3-70), 197.
- HINDUSTAN STEEL LTD. :**  
(XXXVI—24-2-70), 104-06.
- Bokaro under Hindustan Steel Ltd. (XXXVI—3-3-70), 211-12.
- Central Engineering and Design Bureau of Hindustan Steel Ltd. (XL—28-4-70), 162.
- Change in procedure by Hindustan steel re fixed deposits against supplied to small scale industries (XLI—5-5-70), 60-61.
- Creation of Ex-Cadre post of a resident Representative in Delhi Office of Hindustan Steel Ltd. (XXXIX—7-4-70), 108-09.
- Designing of bokaro steel plant commissioned to Central Engineering and Design Bureau of Hindustan Steel Ltd. (XXXVIII—24-3-70), 379-81.
- Disposal of scrap by Hindustan Steel Ltd. (XL—21-4-70), 174-75.
- Distribution of Iron and Steel by Hindustan Steel Ltd. (XLI—12-5-70), 157-58.
- Expansion of Design Organisations of Hindustan Steel Limited and Heavy Engineering Corporation. (XXXVI—3-3-70), 151-52.
- Goods manufactured by Hindustan Steel Limited. (XLI—12-5-70), 174-78.
- I.C.S./I.A.S. Officers in Hindustan Steel Ltd. (XXXVIII—31-3-70), 110.
- Indo-Soviet agreement for setting up a design Bureau in Hindustan Steel Ltd. (XL—28-4-70), 103.
- Investment in Hindustan Steel Ltd. (XXXVI—24-2-70), 123-24.
- Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 65-66.
- Monetary relief to Employees of Hindustan Steel Ltd. (XXXVIII—24-3-70), 250-51.
- Opening of stock yards for Iron and Steel by Hindustan Steel Ltd. in Orissa and Rajasthan. (XLI—12-5-70), 101-02.
- Personnel Management Policy of Hindustan Steel Ltd. (XXXVI—3-3-70), 150.
- Proper utilisation by actual users of defective steel sheets and steel cuttings sold by Hindustan Steel Ltd. (XL—21-4-70), 126.
- Statement made by Chairman H.S.I. on Social objectives of Public Sector Undertakings. (XXXVIII—31—3-70), 101.
- Supreme court decision in the case of M/s Hindustan Steel Ltd., Rourkela vs. A. K. Roy and others. (XXXVII—5-3-70), 53.
- HINDUSTAN TIMES.**—Multi-storeyed building of the 'Hindustan Times', (XX-XIX—20-4-70), 219-20.
- Debates*  
Publication of a defamatory letter in the Hindustan Times re. Shri Madhu Limaye etc. (XXXIX—20-4-1970), 248-61.
- HINDUSTAN ZINC LTD.**—Production of triple superphosphate in Hindustan Zinc Ltd. (XLI—11-5-70), 149-50.
- HIPPIES :**
- Activities of Hippies in Thekkady (Kerala). (XL—24-4-70), 170.
- Foreign Hippie Tourist visiting India, (XXXVII—13-3-70), 143.
- Hippies in Delhi (XXXIV—27-2-70), 116-17.
- Increase in number of Hippies in India. (XXXVII—9-3-70), 185.
- Seizure of Charus and Opium from Hippies (XXXVIII—20-3-70), 27.
- Debates*  
Hippies in Delhi. (HAH Dis.) (XXXIX—8-4-1970), 306-16.
- HIRAKUD PROJECT.**—Bhare of Madhya Pradesh in Power Supply from Hirakud Project (XL—29-4-70), 148.
- HIRENALA PROJECT.**—Progress of Hire-nala Project in Mysore. (XXXVII—18-3-70), 125.
- HISTORICAL MONUMENT :**
- Excavation of Historic Monument near Purans Qila, New Delhi (XXXVI—27-2-70), 54.
- Fee for entry to the Taj Mahal, Agra (XLI—15-5-70), 59.
- Historical remains near Kesaria in Champaran district. (Bihar). (XL—1-5-70), 159-60.
- Increase in rate of entry tickets at Red Fort, Qutab Minar in Delhi (XXXVIII—3-4-70), 123-24.
- Maintenance of samadhi of Shahji Bhonsle in Mysore. (XXXIX—10-4-70), 75.
- Taking over of Jahangir Palace in Orchha, District Tikamgarh (Madhya Pradesh), (XL—1-5-70), 156-57.
- See also under "Archaeology".*
- HISTORICAL PLACE(S) :**
- Dearth of publicity and information re. attractive and Historical Places of Tourist interest in India. (XXXIX—17-4-70), 99.

**HISTORICAL PLACE(S)—Contd.**

Survey of Historical Places in Madhya Pradesh, (XXXVII—13-3-70), 164.

**HISTORICAL RECORDS :**

Acquisition of Historical Records (XX-XIX—17-4-70), 101-02.

Drain of Historical records from India (XXXVIII—3-4-70), 203.

**HISTORY :**

History of Azad Hind Fauj to be included in the syllabus of studies in Military Academics. (XXXVII—4-3-70), 108.

**HOCKEY TOURNAMENT.**—International Hockey Tournament held in Bombay. (XXXIX—10-4-70), 184.

**HOLIDAY (S) :**

Declaration of Shivratri as Holiday (XXXVIII—24-3-70), 173-74.

Paid holidays for workers. (XXXVII—12-3-70), 61.

**HOLLAND.**—Payment made to foreign employees in Indian Embassies in France, England, America and USSR. (XLI—6-5-70), 92-94.

**HOLY FAMILY HOSPITAL :** Strike by workers of Holy Family Hospital New Delhi. (XLI—11-5-70), 60-61.

**HOLY PLACES.**—Concession to pilgrims from Manipur for visits to Holy Places. (XXXVIII—24-3-70), 331.

**HOME GUARDS.**—Home Guards organisation in Delhi (XLI—15-5-70), 156-57.

**HOME MINISTER'S DISCRETIONARY FUND.**—Expenditure from Home Ministers Discretionary Fund. (XL—1-5-70), 168.

**HOMELAND.**—Choice to Nagas in Burma for Homeland (XXXVII—11-3-70), 49-50.

**HOMELESS VILLAGERS.**—Residential accommodation to Homeless Villagers (XX-XIX—20-4-70), 145-46.

**HOMOEOPATHY.**—Setting up of a Central Research Institute of Homoeopathy. (XL—27-4-70), 38-39.

**HONG KONG.**—Indians in Hong Kong. (XXXVIII)—25-3-70), 61-62.

**HONG KONG BUSINESSMEN'S MISSION.**—Visit by Hong Kong Businessmen's Mission (XXXVII—11-3-70). 108.

**HONORARIUM.**—Honorarium to employees of foreign Traffic Accounts Office, Delhi (Western Railway). (XXXVII—10-3-70), 96-79.

**HOOLIGANISM.**—Hooliganism and violence in Sealdah Division (Eastern Railway) (XXXVII—10-3-70), 210-11.

**HOSHANGABAD :**

Class I, II, III and IV Employees Working in Security Mills. (XXXIX—20-4-70), 179-80.

Counting machines in Security Paper Mill, Hoshangabad (XXXIX—20-4-70), 179.

Paper for Non-Judicial stamp manufactured in Security Paper Mill, Hoshangabad, (XXXIX—20-4-70), 177-78.

**HOSHIARPUR.**—Allegations against Postal Superintendent, Hoshiarpur (XLI—14-5-70), 107-08.

**HOSIERY.**—Export of woollen hosiery through S.T.C (XXXVII—11-3-70), 176-77.

**HOSPITAL(S) :**

Allopathic treatment in the Moolchand Khairatiram Ayurvedic Hospital, New Delhi (XXXIX—13-4-70), 192-93.

Allotment of quarters to the staff of the Hospitals in Delhi (XXXVII—9-3-70), 411.

Auditing of Accounts of Adarsh Netra Hospital, New Delhi, (XXXIX—6-4-1970), 156-57.

Ayurvedic, Homoeopathic Dispensaries and Allopathic Hospitals in Rural Areas during the Fourth plan. (XXXVI—2-3-70), 128.

Behaviour of Doctors and Nurses towards Patients in Safdarjung Hospital, New Delhi (XXXIX—13-4-70), 104-05.

Cancer Patient in Willingdon (XI—4-5-70), 230-31.

Children's Hospitals in Gujarat. (XXXIX—13-4-70), 73.

Children's hospital in Rajasthan. (XXXVI—23-2-70), 194-95.

**HOSPITAL(S)—Contd.**

- Complaints against doctors of Willingdon Hospital, New Delhi (XLI—11-5-70), 51-52.
- Development of Rural Hospitals in the country. (XXXVI—2-3-70), 79-80.
- Discontentment among Staff of Physiotherapeutic Department of Willingdon and Safdarjang Hospitals New Delhi. (XXXIX—6-4-1970), 168.
- ENT specialist in the General Hospital, Manipur (XXXVII—16-3-70), 99-100.
- Expenditure incurred on the Nursing Home and Willingdon Hospital, New Delhi. (XXXIX—13-4-70), 105-06.
- General Hospital in Trans-Jamuna Area. (XL—4-5-70), 106-07.
- Grants for Development of Hospitals in Madhya Pradesh (XL—4-5-70), 114.
- Hospitals/Dispensaries running without Doctors in the country. (XL—4-5-70), 67.
- Hospitals proposed to be set up under E.S.I. Scheme during Fourth Five Year Plan. (XL—23-4-70), 119-20.
- Hospital under E.S.I. Scheme in Assam (XXXVII—12-3-70), 216-17.
- Hospitals without Doctors and Medicines in the country. (XXXIX—6-4-70), 187-88.
- Kalvati Saran Children's Hospital, New Delhi (XL—4-5-70), 71-72.
- Long wait for Test Reports in Hospitals of Delhi (XXXIX—6-4-70), 145-46.
- Maternity Beds in District Hospital of Bihar. (XLI—18-5-70), 223.
- Medical facilities to P & T Employees of Bermo from Phusro Medical Hospital of Coal Mines Organisation. (XL—30-4-70), 105-06.
- Mental hospitals in States (XLI—11-5-70), 187.
- Mobile Hospitals (XXXVI—23-2-70), 25-27.
- More Beds for Mentally Sick in various Hospitals. (XL—27-4-70), 116-17.
- Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 21-22.
- Overcrowding in Hospitals in Delhi (XL—27-4-70), 127-29.
- Pauri Hospital of Pauri Garhwal. (XXXIX—13-4-71), 163.

**HOSPITAL(S)—Contd.**

- Promotion to Nurses in Delhi Hospitals (XXXVI—2-3-70), 117, (XLI—11-5-70), 199-200.
- Proportion of Hospital beds to population, (XXXVII—9-3-70), 72.
- Renaming of Willingdon Hospital after Dr. Ram Manohar Lohia, (XLI—18-5-70), 183.
- Renaming of Willingdon Hospital, New Delhi, (XLI—11-5-70), 226-27.
- Revision of payscales of the staff of Hospitals and Nursing Homes in Delhi, (XXXVII—9-3-70), 414.
- Rules and Regulations and code of conduct for staff working in Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 411.
- Sanction of five days holidays in a month in Manipur Government Hospitals, (XXXIX—13-4-70), 141-42.
- Setting up of Mental Hospital in Manipur. (XXXVII—9-3-70), 316.
- Setting up of Orthopaedic and Ear Hospitals near Tihar and Karolbagh Areas of Delhi (XXXVIII—30-3-70), 129.
- Special Packing of Drugs supplied to Government-owned Hospitals (XXXIX—6-4-70), 58.
- Supreme Court decision on hospitals as an "industry" (XLI—7-5-70), 108.
- Trainees of Basic Nursing of Dhanrajgiraji Hospital, Sholapur (XXXIX—13-4-70), 80-81.
- Treatment of heart diseases in G. B. Pant Hospital in Andaman. (XXXIX—20-4-70), 206-07.
- Use of sub standard drugs in Government Hospitals (XLI—11-5-70), 28-32.
- Use of time-barred Medicines in Hospitals of Delhi Corporation (XXXVI—2-3-70), 173.
- HOSPITALITY.**—Hospitality Offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-1970), 18-25.
- HOSTEL(S) :**
- Construction of a Hostel for Harijan Girls by Delhi Administration (XXXVII—10-3-70), 85.
- Construction of Central Government Hostels for holding of Meetings of Parliamentary Committees in the South (XXXVII—9-3-70), 40.



**HOSTEL(S)—Contd.**

Pitiable conditions of hostels run by Adim Jati Sewa Mandal of Madhya Pradesh. (XXXVII—10-3-70), 161.

**HOT-WATER TREATMENT.**—Ripening of Milk through Hot Water Treatment (XXXVII—5-3-70), 152-53.

**HOTELS :**

Associated hotels of India Ltd., Simla. (XLI—19-5-70), 133.

Call Girls Racket in Big Hotels of Bombay, Calcutta and Delhi (XXXIX—14-4-70), 143.

Construction of a 5-Star hotel in Ceylon by an Indian Firm (XXXVII—9-3-70), 247.

Construction of a hotel and cottages at Kovalam Beach (Kerala). (XXXIX—10-4-70), 148.

Construction of Hotels under Tourist Development Scheme. (XXXVII—9-3-70), 51.

Death of Hotels and Restaurants Uttar Pradesh. (XXXIX—17-4-70), 126.

Demand by hotel Industry for Assistance from Financial Institutions. (XXXIX—10-4-70), 139.

Earning of Profit by Hotels in Public Sector. (XXXVI—27-2-70), 109-110.

Financial help to hotels in private sector (XXXVII—9-3-70), 51.

Government's control on prices of liquor served in Hotels (XLI—15-5-70), 163-65.

Government hotels in tourist centres in Bihar. (XL—24-4-70), 104.

Hotel accommodation in big four cities (XL—1-5-70), 40-41.

Hotel Facilities for Tourists. (XXXVII—13-3-70), 64-65.

Hotels in public and Private Sectors (XXXVII—13-3-70), 128-29.

Improvement in workers' service conditions after amalgamation of public sector hotels in Delhi. (XXXVII—9-3-70), 194.

Incentives to private sector to set up new hotels (XXXVIII—3-4-70), 152-53.

Luxury hotels in Calcutta (XXXVIII—3-4-70), 80-81.

One day's strike by Employees of Public Sector Hotels in Delhi. (XXXVII—9-3-70), 54.

**HOTEL(S)—Contd.**

Percentage of average occupancy in Government hotels in Delhi (XLI—15-5-70), 55-56.

Plea for a hotel in public sectors at Patna. (XL—24-4-70), 103.

Policy of Government regarding Hotels in private sector. (XXXVI—27-2-70), 58.

Proposal to place Government Hotels and tourist centres under Indian Tourism Development Corporation (XLI—15-5-70), 42-43.

Proposed Amalgamation of Ashoka, Janpath, Lodhi and Ranjit Hotels in New Delhi (XXXVI—27-2-70), 49.

Public Sector Hotels in Madhya Pradesh, (XL—1-5-70), 118.

Purchase of Ambassador Hotel, Churchgate, Bombay by Narang Brothers (XXXVII—9-3-70), 68.

Setting up of hotels by India tourism Development Corporation. (XXXVII—9-3-70), 187.

Setting up of Hotels by Railways. (XXXIX—7-4-70), 139-40.

Study of hotel industry to assess monopolistic trends (XLI—19-5-70), 55-56.

Suggestion by Federation of Hotels and Restaurants Association of India to have New Review Committee for Classification of Star Hotels. (XXXIX—17-4-70), 61-62.

**HOTEL EQUIPMENT.**—Supply of modern hotel equipment by Belgium. (XL—30-4-70), 75.

**HOTEL REVIEW AND SURVEY COMMITTEE.**†—Recommendations made by Hotel Review and Survey Committee. (XXXIX—17-4-70), 70-71.

**HOUSES :**

Allotment of houses to shopkeepers of R.K. Puram market and New Delhi area. (XXXIX—20-4-70), 233-34.

Cheap and durable houses (XLI—18-5-70), 43.

Construction of Houses for Harijans in Rural Areas of Delhi (XXXIX—7-4-70), 173-74.

Delay in according sale permission to allottees of Government houses (XL—4-5-70) 180-81.

**HOUSES—Contd.**

- Demand for single storeyed house for low income group persons. (XXXVII—16-3-70), 125.
- Houses belonging to Armed Forces Officers hired by Government. (XXXVII—18-3-70), 155.
- Houses/flats De-Hired/De-requisitioned in Bombay. (XL—22-4-70), 58.
- Houses for Industrial workers in Public Sector Projects. (XXVIII—2-4-70), 65.
- Houses hired by Army Defence Ministry which remained vacant during different periods. (XXXVIII—1-4-70), 72.
- Houses Hired or requisitioned by Ministry of Defence. (XL—22-4-70), 58
- Houses in dilapidated condition in Jama Masjid area, Delhi. (XXXVII—16-3-70), 92.
- Houses not fully paid for by allottees in Malaviya Nagar, New Delhi. (XXXIX—16-4-70), 77.
- Houses used for Commercial purposes in colonies of Delhi. (XXXIX—20-4-70), 189-90.
- Irregular numbering of houses in Green Park and Green Park extension, New Delhi. (XLI—18-5-70), 121.
- No objection certificate for sale permission to allottees. (XL—4-5-70), 181-82.
- Sale of Built Houses on Hire-Purchase Basis to persons belonging to Low Income Group. (XXXVII—9-3-70), 388.
- Sale of Houses to Public by Government. (XXXIX—20-4-70), 118.
- Sale of Land and Quarters by Auction by D.D.A. (XXXIX—10-4-70), 188-89.
- Self generating housing schemes. (XXXVII—16-3-70), 170.
- Setting up of committee to evolve a scheme on small houses. (XXXVII—16-3-70), 168-70.
- Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 8-16.

**HOUSE BUILDING LOANS :**

- Delay in disposal of house building advance cases (XLI—5-5-70), 70.
- House-Building Loans under Urban Housing Schemes. (XXXIX—20-4-70), 42-43.
- Loans for buiding houses. (XLI—11-5-70), 142.
- Loans for solving housing problems in Ladakh. (XXXIX—13-4-70), 207.

**HOUSE BUILDING LOANS—Contd.**

- Simplification of Procedure for Grant of House Building Advance. (XL—4-5-70), 51-53.

**HOUSE BUILDING SOCIETIES :**

- Allotment of land to group IV cooperative house building societies, Shahdara (Delhi) (XLI—11-5-70), 217-18.
- Allotment of land to House Building Co-operative Society in Delhi. (XL—27-4-70), 66-67.
- Delay in finalisation of layout plan of Dera Ismail Khan Cooperative House Building Society, Delhi, (XLI—11-5-70), 193.
- Enquiry into Pahari Dhiraj Co-operative House Building Society, Delhi. (XXXVII—12-3-70). 125-26, (XL—30-4-70), 76-77.
- Land Allotted to various Co-operative House Building Societies in Delhi. (XXXIX—20-4-70). 108-09.
- Membership of Pahari Dhiraj Cooperative House Building Society, Delhi. (XXXVIII—26-3-70), 244-46.
- New Ashoka Housing Co-operative Society, Delhi. (XXXIX—20-4-70), 67-68.
- Pahari Dhiraj Co-operative House Building Society, Delhi. (XXXVII—12-3-70), 178-79; (XXXIX—20-4-70), 193; (XLI—14-5-70), 210-12.
- Preet Natar house building society, Delhi. (XLII—11-5-70), 219-20.
- The Dera Ismail Khan Cooperative House Building Society Ltd., Delhi. (XXXIX—20-4-70), 178.

**HOUSE RENT :**

- Relationship of House rent structure in Calcutta and other cities. (XXXIX—20-4-70), 147-48.

**HOUSE TAX :**

- Assessment of House Tax of Anand Bhavan. (XXXVI—25-2-70), 180-81.

**HOUSING :**

- Construction of Trailor Houses in the Country. (XXXIX—13-4-70), 125.
- Financial Aid to Scheduled Caste people for construction of houses. (XL—28-4-70), 83.
- State Housing Ministers' Conference. (XXXVII—9-3-70), 398.
- Shortage of Houses in Urban areas. (HAH Dis). (XXXVII—9-3-1970), 580-98.

**HOUSING COLONIES :**

Civic amenities in J. J. Colonies, Delhi. (XXXIX—20-4-70), 224-25.

Construction of colonies for Scheduled Castes and Scheduled Tribes. (XLI—5-5-70), 121-22.

Demolishing of Trans-Yamuna Colonies by D.D.A. (XXXIX—20-4-70), 173-74.

Houses used for Commercial purposes in colonies of Delhi. (XXXIX—20-4-70), 189-90.

Social welfare activities in JJ Colonies in Delhi. (XLI—5-5-70), 116.

Taking over of Shyama Prasad Mukherjee Park Colony by Delhi Municipal Corporation. (XXXIX—20-4-70), 79-80.

**HOUSING CONVENTION :**

Housing convention in December, 1969. (XXXVI—2-3-70), 115.

**HOUSING CORPORATION :**

Housing Corporation for rural areas. (XXXVII—16-3-70), 105-06.

**HOUSING FLATS :**

Reduction of the cost of D.D.A. Flats. (XXXIX—20-4-70), 172.

Registration for Allotment of Flats by D.D.A. (XXXIX—20-4-70), 228-29.

**HOUSING FUNDS :**

Revolving Fund for Housing for the year 1970-71, 1971-72. (XL—27-4-70), 140.

**HOUSING PLAN :**

Compulsory Housing Plan for Industrial Employees. (XXXVII—5-3-70), 92.

Plan submitted by States for construction of Houses for judicial officers and teachers in rural areas (XXXIX—13-4-70), 150-51.

**HOUSING PLOTS :**

Allotment of Housing Plots to M.Ps. (XXXVI—23-2-70), 27-28.

Allotment of land by D.D.A. to its Employees. (XXXIX—20-4-70), 227-28.

Allotment of Plots of land to M.Ps and Councillors by D. D. A. (XXXIX—20-4-70), 226-27.

Allotment of plots to M.Ps. (XXXIX—20-4-70), 134-35.

**HOUSING PROBLEM :**

Action taken on the suggestions of Dr. Ashish Bose for land and Housing problems in Delhi. (XXXVII—9-3-70), 395.

Housing problem in Country due to rise in Population. (XXXVI—2-3-70), 215-17.

**HOUSING PROGRAMMES :**

Allocation of funds to states for. (XLI—11-5-70), 55-56.

Central aid to Madhya Pradesh for. (XLI—11-5-70), 154-55.

Massive programme of industrial housing envisaged by first industrial policy resolution. (XXXIX—16-4-70), 46.

**HOUSING SCHEME :**

Allocation for housing scheme in Gujarat. (XXXVII—16-3-70), 69-70.

Examination of. (XXXVII—9-3-70), 375.

Expenditure incurred on. (XXXVII—9-3-70), 7-17.

Expenditure on various. (XL—4-5-70), 142-43.

Extension of time-limit for House Building by D.D.A. (XXXVI—2-3-70), 77-78.

Formation of Housing Scheme involving expenditure of Rs. 500 crores. (XL—4-5-70), 66.

House-Building Loans under Urban. (XXXIX—20-4-70), 42-43.

Housing projects financed from Central revolving Fund. (XLI—11-5-70), 85-86.

Housing schemes for scheduled caste and areas of Manipur. (XXXVIII—24-3-70), 376-77.

Housing Schemes submitted by various States. (XXXIX—6-4-1970), 53-55.

Low Income Group Housing Scheme in Andamans. (XXXIX—20-4-70), 206.

Revolving fund of Rs. 225 Crore for Housing scheme. (XXXVI—23-2-70), 79-80.

Submission of housing schemes by States. (XXXVII—9-3-70), 70.

World Bank Aid for Housing Projects to produce Housing Material. (XXXIX—20-4-70), 45-46.

**HOWRAH :**

Fast Trains on Delhi-Howrah Route. (XXXIX—7-4-70), 35-36.

**HOWRAH—Contd.**

Inconvenience to Railway passengers due to Traffic jam on Howrah Bridge. (XXXIX—14-4-70), 42.

**HUMAN HAIR :**

Export of. (XXXVII—4-3-70), 167-68.

Production of Wool from. (XXXVI—25-2-70), 57-58.

**HUMAN LIFE :**

Effect of D.D.T. on. (XXXIX—20-4-70), 115.

**HUMAN SACRIFICE :**

Boy sacrificed at a temple near Agra. (XXXVII—9-3-70), 92.

Sacrifice of a Boy in Deoria District of U. P. (XXXVI—27-2-70), 201.

Sacrifice of a boy near Godhrain Gujarat. (XXXVII—9-3-70), 102.

**HUMAN TRADING :**

Human trading by NEFA Tribes. (XXXVII—10-3-70), 114.

**HUNGARY :**

Hungarian Film Festival *vis-a-vis* Indian Culture. (XL—23-4-70), 29-30.

Trade pact with. (XXXVII—11-3-70), 125-26, (XXXVIII—25-3-70), 72-73.

**HUNGER STRIKE :**

Hunger strike by civilian employees of Ordnance transit Group, Pathankot. (XXXVII—11-3-70), 167-68.

Hunger strike by Station Masters of Ferozpur Division (northern railway). (XXXVII—17-3-70), 183-84.

**HUNTING :**

Measures to prevent killing of Indian Tigers. (XL—23-4-70), 97.

**HUSSAINWALA BORDERS :**

Construction of building at. (XL—1-5-70), 83-84.

**HYDEL POWER STATION :**

Construction of Hydrel Power Station in Motipur, Bihar. (XXXVII—18-3-70), 134.

Setting up a Hydrel-Electric Station in Leh. (XL—29-4-70), 146-47.

Setting up of a Hydro Power Station in Rai Bareli, U. P. (XXXVIII—1-4-70), 62.

**HYDEL PROJECTS :**

Construction of Pander Punnampuzha Hydro Electric Project Scheme. (XLI—20-5-70), 160-61.

Expenditure on Hydrel Project in Kargil. (XL—29-4-70), 146.

Setting up a Hydro-electric Project in N. E. F. A. (XXXVII—18-3-70), 143.

**HYDERABAD :**

Address by Minister of Industrial Development, Internal Trade & Company Affairs at. (XXXVI—27-2-70), 65-66.

Closure of U. S. Reading Room in. (XXXIX—8-4-70), 165-66.

Coal Gasification Plant at. (XXXIX—17-4-70), 144-45.

Conference of Telengana Praja Samiti held in. (XXXVII—13-3-70), 124-25.

Detection of Transmitters in. (XXXVII—9-3-70), 219.

Evacuee property Nos. 12 and 15, Masab Tank. (XLI—7-5-70), 162-63.

Loss incurred by Synthetic Drug Factory. (XXXIX—20-4-70), 152-53.

Use of Consultancy services of Administrative Staff College. (XXXVII—9-3-70), 149.

**HYDROGEN BOMB.** (XXXVII—11-3-70), 81.

**HYDROGEN SULPHIDE GAS :**

Effect of Generation of Hydrogen Sulphide Gas on Staff working in Hydro Stations. (XXXIX—8-4-70), 17-19.

Delay in permission for transfer of I.B.M. Factory from Bombay to Bangalore. (XL—29-4-70), 78-79.

Collection of Premium by I.C.M.F. on Import of cotton. (XXXVII—18-3-70), 38-39.

Loans given to Gujarat State Fertiliser Corporation by I. D. B. I. (XLI—18-5-70), 74.

Supply of Surgical Equipments to I. D. P. L. (XL—4-5-70), 85-86.

**I****I. U. C. D. :**

I. U. C. D. Programme. (XXXIX—6-4-70), 166.

Iddiki Project. (XL—29-4-70), 26-31.

**IDOL(S) :**

Collection of idols in Madhya Pradesh. (XXXIX—10-4-70), 106.

Descrivation of ancient Idols near Poona. (XXXVI—27-2-70), 29-30.

**IDOL(S)—Contd.**

Disfiguring of Idol at Bhima Shanker near Poona. (XXXVII—13-3-70), 162-63.

Seizure of stolen idols in Delhi. (XXXVIII—24-3-70), 90-91.

Theft of stone and Terracotta Idols from museums. (XXXVI—27-2-70), 117-18.

**IDOL LIFTERS :**

International gang of idol lifters. (XXXVIII—3-4-70), 38-39.

**IMMORAL TRAFFIC:**

Call Girls Racket in Big Hotels of Bombay, Calcutta and Delhi. (XXXIX—14-4-70), 143.

**IMPACT PUBLICATIONS (P) LTD. :**

Collaboration of Colin Rossers with Indian company. (XLI—7-5-70), 67.

Furnishing of information re Shareholders of Impact Publications (P) Ltd. (XLI—19-5-70), 66.

Income Tax due from the Employees and Directors of Impact Publications Ltd., New Delhi. (XXXIX—20-4-70), 196-97.

Investment in shares of Impact Publications (P) Ltd. (XLI—5-5-70), 78-79.

Names of shareholders of Impact Publications (Pvt.) Ltd. (XLI—7-5-70), 66-67.

**IMPERIAL TOBACCO CO. (XXXVI—24-2-70), 222-23.****IMPHAL :**

Automatic Telephone Exchange at Imphal. (XXXVII—5-3-70), 126-27.

Construction of Tulihal Airport near Imphal. (XXXVIII—25-3-70), 125.

Cut in Fund Allocation of A. I. R., Imphal. (XXXVII—12-3-70), 87-88.

Grant to Imphal Municipality. (XL—27-4-70), 170-71.

Mitra Committee Report on Police Firing at Imphal in Sept. 1965. (XXXVI—27-2-70), 146-47.

Setting up of a University Centre at Imphal. (XXXVI—27-2-70), 146.

**IMPORT :**

Agreement between India and West Germany for Import of Capital Goods. (XXXIX—6-4-70), 124.

Allocation of foreign exchange for import of capital goods. (XXXVII—11-3-70), 52.

**IMPORT—Contd.**

Assembling of imported tractors with indigenous components. (XL—23-4-70), 163-64.

Ban on import of agricultural implements. (XXXVII—10-3-70), 59-60.

Ban on import of films with nude and crime scenes. (XXXVIII—26-3-70), 158-59.

Ban on import of Foreign Wine by Embassies. (XL—29-4-70), 127-28.

Ban on the Import of Hydro-sulphate of Soda. (XXXIX—8-4-70), 47-48.

Ban on the import of Material used in Manufacturing of Cigarettes, Wines, Playing cards and Milk Powder. (XL—22-4-70), 117.

Collection of Premium by I.C.M.F. Import of cotton. (XXXVII—18-3-70), 38-39.

Contract with Iran for Purchase of Ammonia, Sulphur and Phosphoric Acid. (XXXIX—20-4-70), 48-49.

Cost of Import of Raw Material for manufacturing Drugs. (XXXIX—20-4-70), 110.

Delay in import of mercury. (XXXVI—25-2-70), 167.

Direct Negotiations for imports/exports by State Governments. (XXXVII—18-3-70), 75.

Exports/Imports by the Small Scale Industries. (XXXVII—18-3-70), 161-63.

Fall in imports. (XLI—6-5-70), 4-9.

Fall in the import of Machinery. (XL—22-4-70), 83.

Handling of Import and Export Trade through Indian Ships. (XXXVII—13-3-70), 155.

Impact of the restrictions imposed on the import of raw materials on the Small Scale Industries. (XXXIX—8-4-70), 172-73.

Import and Distribution of Tractors. (XXXVII—12-3-70), 184.

Import and distribution of vegetable oils. (XXXVIII—26-3-70), 194-95.

Import and production of Chloramphenicol powder and palmitate. (XL—22-4-70), 146.

Import/export by private concerns. (XLI—20-5-70), 87.

Import/export of diamonds. (XXXVII—16-3-70), 86.

**IMPORT—Contd.**

- Import into India of third Country products through Nepal. (XXXVI—25-2-70), 118-19.
- Import needs of crude oil during 1969. (XL—4-5-70), 148.
- Import of 7'o clock Blades. (XXXVI—25-2-70), 87.
- Import of a statue of Lenin by Soviet Embassy. (XXXVIII—25-3-70), 101-02.
- Import of Acids. (XXXVII—18-3-70), 61-62.
- Import of aluminium. (XLI—20-5-70), 49.
- Import of Arms into India from Private Firms in Foreign Countries. (XL—29-4-70), 48-49.
- Import of Bales of cotton and Staple Fibre. (XXXVIII—25-3-70), 86.
- Import of books. (XL—29-4-70), 81.
- Import of Books and Journals. (XXXVII—4-3-70), 176-77.
- Import of Catalysis. (XXXIX—20-4-70), 200-02.
- Import of chemical machinery. (XLI—11-5-70), 80-81.
- Import of Chemicals of Soda. (XL—29-4-70), 101-02.
- Import of Chemical Products. (XXXIX—13-4-70), 42.
- Import of Chloramphenicol. (XXXVIII—25-3-70), 114-15.
- Import of Cinema Carbons. (XXXVIII—24-3-70), 252-53.
- Import of Computers and Machines by International Business Machines. (XL—28-4-70), 45.
- Import of cooper roads and zinc roads by M/s Malik Electric Works, Bombay. (XXXVII—4-3-70), 78-79.
- Import of cotton. (XXXVI—25-2-70), 161, (XXXVII—11-3-70), 174-75. (XXXVIII—25-3-70), 148.
- Import of cow tallow and pig tallow. (XLI—20-5-70), 66-68.
- Import of crude for Haldia refinery. (XXXVII—16-3-70), 167.
- Import of Crude Oil. (XXXVI—23-2-70), 149-50. (XXXVII—9-3-70), 329. 149-50. j
- Import of Crude Oil and its use by Public and Private Sector Refineries. (XXXIX—6-4-70), 213-14.

**IMPORT—Contd.**

- Import of Crude Oil by Indian Oil Corporation. (XXXVI—2-3-70), 154.
- Import of diesel engines from Russia for Bhilai Steel Plant. (XLI—19-5-70), 41.
- Import of dry fruits and export of other commodities in exchange. (XLI—20-5-70), 94-95.
- Import of Edible Oils. (XXXVII—5-3-70), 213.
- Import of fibre and rayon yarn. (XXXVII—11-3-70), 191-92.
- Import of flats and wheel sets. (XXXVIII—24-3-70), 307-08.
- Import of foodgrains in 1970. (XLI—14-5-70), 152-53.
- Import of Foodgrains under PL : 480 (XLI—14-5-70), 185.
- Imports of foodgrains under PL: 480 Agreements. (XLI—14-5-70), 97-98.
- Import of foreign liquor for consumption in Defence Forces Officers' Messes. (XL—29-4-70), 171-72.
- Import of foreign liquors for Defence Services. (XL—29-4-70), 170-71.
- Import of Helicopter for spray of pesticide on crop and their cost. (XLI—14-5-70), 71-72.
- Import of Indian goods into Italy through other countries. (XXXVII—11-3-70), 44.
- Import of items which are manufactured in India. (XXXVII—18-3-70), 90-91.
- Import of Luxury cars by India Tourism Development Corporation. (XXXVI—27-2-70), 30-31.
- Import of milk powder. (XXXVIII—26-3-70), 133-35.
- Import of milk powder etc. under PL-480. (XXXVIII—26-3-70), 132-33.
- Import of milk processing plants and their working (XXXVIII—26-3-70), 125-36.
- Import of minerals and metals. (XXXVIII—1-4-70), 89.
- Import of Mustard and Soyabean. (XXXVII—5-3-70), 76.
- Import of Muston Tallow, Fertilizers and skins. (XXXVII—11-3-70), 146-48.
- Import of Newsprint. (XXXVII—11-3-70), 187.
- Import of Newsprint by Embassies. (XL—29-4-70), 92.
- Import of nickel. (XLI—13-5-70), 176.

**IMPORT—Contd.**

- Import of non-ferrous metals during 1969. (XXXIX—8-4-70), 85.
- Import of Nylon Yarn. (XLI—6-5-70), 91-92.
- Import of Paper. (XXXVII—4-3-70), 101-02.
- Import of Raw Materials. (XXXVII—18-3-70), 123.
- Import of raw materials by foreign drug companies in India. (XXXVII—16-3-70), 174-75.
- Import of raw materials for cable and wire industry. (XLI—20-5-70), 43-44.
- Import of raw materials of drugs through the State Trading Corporation. (XLI—20-5-70), 85-86.
- Import of ready made Garments from Nepal. (XXXVII—18-3-70), 140-41.
- Import of rosin. (XXXVIII—1-4-70), 146.
- Import of rough diamonds. (XXXVI—25-2-70), 163.
- Import of silk. (XXXVII—4-3-70), 113-14.
- Import of sodium hydrosulphate. (XLI—19-5-70), 77.
- Import of Sodium Hydrosulphate by S.T.C. (XXXIX—8-4-70), 142-43.
- Import of soyabean oil under PL-480 agreement. (XXXVII—12-3-70), 201-02.
- Import of Special Steel. (XXXIX—8-4-70), 150-51.
- Import of Steel. (XXXIX—7-4-70), 36.
- Import of Steel From Japan. (XL—29-4-70), 51.
- Import of Surphur through S. T. C. (XXXVII—11-3-70), 131-32.
- Import of Surgical equipment. (XXXVII—11-3-70), 59-60.
- Import of synthetic Fabrics. (XXXVII—4-3-70), 92.
- Import of Synthetic Yarn by S.T.C. (XXXVII—18-3-70), 142-43.
- Import of T. V. Receivers proving a hindrance in the way of T. V. Expansion programme. (XXXVII—18-3-70), 72-74.
- Import of Tractors. (XXXVIII—1-4-70), 106.
- Import of wheat from Canada and other Countries. (XXXVII—5-3-70), 155-56.
- Import of Wheat seeds. (XXXVIII—26-3-70), 232-33.

**IMPORT—Contd.**

- Import of wine. (XXXVII—11-3-70), 156-57.
- Import substitution programme. (XXXVIII—31-3-70), 24.
- Import through S. T. C. (XXXVI—25-2-70), 171. (XXXVII—4-3-70), 87.
- Increase in Import of Cycles, Newsprint and Hand Spun Yarn. (XL—22-4-70), 183.
- Lifting of Restriction /Ban on Import of Ready Made Garments. (XXXIX—8-4-70), 43.
- Low import quota for shoddy sector of wool industry. (XL—29-4-70), 42-43.
- Marginal expansion of nylon yarn units to Minimise imports. (XXXVII—16-3-70), 66-67.
- Opposition to the proposal for taking over of import of Industrial Raw Materials (XXXIX—8-4-70), 151-52.
- Policy regarding Import of foreign "know-how" (XXXVI—3-3-70), 133-34.
- Production, Consumption and Import of Cotton. (XL—23-4-70), 64-66.
- Production, procurement and Import of foodgrains. (XXXVII—5-3-70), 40-41.
- Reduction in Wheat imports and increase in subsidy. (XL—30-4-70), 46.
- Reduction of imports due to import substitution programme. (XXXVII—10-3-70), 155-57.
- Relaxation allowed by customs authorities for articles brought from Abroad. (XXXIX—6-4-70), 49.
- Relaxation of import regulations. (XXXVIII—25-3-70), 38.
- Requirement and import of tractors. (XXXVII—12-3-70), 60-61.
- Removal of restrictions on imports of raw films and reduction in levy of duties. (XL—29-4-70), 36.
- Saving of Foreign exchange by enforcing price out in crude import. (XL—4-5-70), 69-70.
- Saving of foreign exchange by import substitution of drawings of various items. (XXXVII—17-3-70), 178-79.
- Setting up of an Agency to undertake Import of Cotton. (XXXVI—25-2-70), 41.
- Shortage and imports of edible oils. (XXVII—12-3-70), 83-86.

**IMPORT—Contd.**

Stoppage of imports under PL-480. (XXXVII—5-3-70), 186.

Taking over of import by Minerals and Metals Trading Corporation. (XXXVII—4-3-70), 53.

Taking over of import of Crude Oil and Petroleum products. (XXXVI—23-2-70), 112.

Taking over of Import of raw materials of drugs medicines by the State Trading Corporation. (XXXIX—8-4-70), 160.

Trend in the indices of exports and imports. (XLI—20-5-70), 150-51.

Value of Exports and Imports. (XXXVI—25-2-70), 49.

Violation of Import/Export Regulation. (XXXIX—8-4-70), 155-56.

**IMPORT DUTY :**

Import duty on Cloves, Cinnamon and Cardamom. (XXXVII—4-3-70), 155-58.

**IMPORT LICENCE (S) :**

Extension of the Period of Import Licences. (XXXVII—18-3-70), 144-45.

Grant of Foreign Exchange or Import Licence to Tamil Nadu Government. (XXXVII—18-3-70), 182-83.

Grant of import licences for spare parts of Renault Tractors to a Vanaspati dealer of Delhi. (XL—29-4-70), 81-83.

Grant of import licence for tractor Spare Parts to a Cooperative Society. (XL—29-4-70), 84.

Grant of import licences to firms for exporting a part of their production. (XLI—13-5-70), 150.

Import licence granted to M/s British Motor Car Co. (P) Ltd. (XL—29-4-70), 83.

Issue of Import Licence. (XXXVII—18-3-70), 58.

Misuse of import licences by film Industry. (XXXVII—11-3-70), 166.

Misuse of imports licences for spare parts of tractors. (XLI—20-5-70), 151-52.

Renewal of import licences suspended after devaluation. (XXXVII—4-3-70), 103.

Revalidation of the import licence applied by Tamil Nadu Industrial Development Corporation Ltd. (XXXIX—8-4-70), 112-13.

**IMPORT LICENCE—Contd.**

Under-invoicing and over-invoicing by firms granted import licences. (XLI—13-5-70), 150.

Use of forged Import Licences. (XXXVII—4-3-70), 161-62.

**IMPORT SUBSTITUTIONS :**

Import substitution efforts by small scale industries. (XL—21-4-70), 24-30.

Import substitution programme. (XL—28-4-70), 151.

Reduction of imports due to import substitution programme. (XXXVII—10-3-70), 155-57.

Resort to import substitution in Defence production. (XLI—20-5-70), 46.

Saving of foreign exchange by import substitution. (XLI—5-5-70), 41-42.

Saving of Foreign exchange by small scale industries by way of import substitution. (XL—21-4-70), 37.

**INCOME TAX :**

Aggregation of Income and Wealth of Husband, Wife and Minor Children for purpose of Assessment of Income-tax and Wealth-Tax. (XXXIX—6-4-70) 64-65.

Agreement between India and Italy for exempting their air services from payment of double income-tax. (XXXVII—16-3-70), 92-93.

Amendment in Income Tax Laws. (XXXIX—13-4-70), 52-53.

Arrears of Income-tax. (XL—4-5-70), 44-45, 153-54.

Arrears of Income-Tax above Rs. 5 lakhs. (XXXVIII—30-3-70), 137.

Assessee of Income Tax. (XXXIX—20-4-70), 215.

Assessment of Income-tax. (XXXVI—23-2-70), 59. (XXXVII—16-3-70), 69-71.

Audit Agency for cases assessed by Income Tax Officers. (XL—27-4-70), 219-221.

Cases of Income-Tax Assessee. (XXXVI—2-3-70), 76.

Collection of Income-tax and excise duty from Kaira district. (Gujarat). (XLI—18-5-70), 68.

Collection of income tax and excise duty from Sagar district in Madhya Pradesh. (XXXVII—16-3-70), 188-89.

Collection of Income-Tax and Wealth Tax. (XXXVI—23-2-70), 124.



**INCOME-TAX—Contd.**

- Corruption among Income-tax Practitioners. (XXXVI—2-3-70), 170-71.
- Cost of Assessment. (XXXVI—2-3-70), 89-90.
- Cost of collection of income tax on small incomes (XLI—11-5-70), 143.
- Deduction of income tax from the salaries of members of Parliament. (XXXVII—16-3-70), 114-16, 161-62.
- Departmental examination of Income Tax Officers. (XLI—18-5-70), 146.
- Evasion of income tax by shop keepers in New Delhi. (XXXVI—23-2-30), 123-24.
- Evasion of income tax by the owners of tea gardens of Assam. (XXXVII—16-3-70), 120-21.
- Expenditure on Tax Collection. (XXXIX—20-4-70), 176-77.
- Filing of Income-tax returns by Members of Parliament. (XXXVI—2-3-70), 94-95, (XXXVII—9-3-70), 72, (XLI—11-5-70), 135-36.
- Filing of income tax returns by Members of Parliament of Darbhanga District. (XXXVII—16-3-70), 162-63.
- Filing of Income Tax returns by Ministers in various States. (XXXVI—23-2-70), 45.
- Filing of Income-tax returns by Officers. (XLI—18-5-70), 135.
- Filing up of income tax returns by the Members of Parliament. (XXXVI—23-2-70), 134-35.
- First Annual Income Tax Report. (XXXVI—23-2-70), 170.
- Grant of exemption from payment of Income-tax to 'Janhit Niithi' Lucknow. (XXXVII—9-3-70), 297.
- Income Tax and Wealth tax paid by Messrs Maharaja Finances. (XL—4-5-70), 99-100.
- Income-tax Assessments. (XXXVII—9-3-70) 337.
- Income tax collected from Shri Potdar Mines Owners of Mysore State. (XLI—18-5-70), 218.
- Income tax due from certain Firms of Bombay. (XXXVI—2-3-70), 207-08.
- Income-tax due from Film Artists. (XXXVI—2-3-70), 39, 121.
- Income Tax due from Film Producers. (XXXVIII—30-3-70), 117-18.
- Income tax due from film stars. (XLI—18-5-70), 229.

**INCOME-TAX—Contd.**

- Income Tax due from Khimji Punjab & Co., Bombay. (XXXVII—9-3-70), 381.
- Income Tax due from M/s Akuji Javat And Co. (XXXVI—2-3-70), 82-84.
- Income Tax due from M/s United India Publications and Raisina Publications. (XXXVI—2-3-70), 155-57.
- Income Tax due from Shri Mohammed Yunus Salem. (XXXIX—6-4-70), 69.
- Income Tax due from the Employees and Directors of Impact Publications Ltd. New Delhi. (XXXIX—20-4-70), 196-97.
- Income Tax evasion by M/s Canara Engineering Co. (P) Bombay. (XXXVII—9-3-70), 374.
- Income Tax Evasion by persons in Film Industry. (XXXIX—6-4-70), 192.
- Income-tax evasion by the persons in Film Industry. (XXXVI—2-3-70), 119-21.
- Income from filing fees for income-tax returns and expenses incurred on income-tax appellate Tribunals. (XXXVIII—31-3-70), 128.
- Income Tax on Contribution to A.I.C.G. (XXXVII—9-3-70), 348.
- Income-tax on gratuity paid to workers. (XXXVII—9-3-70), 496.
- Income tax paid by fertiliser companies in the private sector. (XXXVII—16-3-70), 135-36.
- Income-tax paid by Film Companies. (XXXVI—3-3-70), 187-88.
- Income Tax returns of A. I. R. chief producers. (XXXVII—12-3-70), 73.
- Income tax tribunals. (XLI—19-5-70), 182-83.
- Informants of Income tax evasion. (XLI—18-5-70), 176.
- Levy of Income and Wealth Tax on writers Journalists and Scientists. (XXXIX—20-4-70), 142-43.
- Non-payment of Income Tax by Private Educational Institution in New Delhi. (XXXIX—20-4-70), 126-27.
- Non-recovery of Income-tax at source by employers. (XXXVI—23-2-70), 102-03.
- Outstanding amount of income tax above Rs. 10 against firms and individuals in M. P. (XXXVII—16-3-70), 57-58.
- Outstanding amount of Income-Tax against Cinema Owners of Delhi (XXXIX—6-4-70), 1-4.

**INCOME-TAX—Contd.**

- Outstanding Amount of Income Tax against Firms in Bombay. (XXXIX—6-4-70), 215-16.
- Outstanding Amount of Income-Tax against Mine-owners in Bihar. (XXXVIII—30-3-70), 191.
- Outstanding amount of Income Tax against TamilNadu Film Producers. (XXXIX—6-4-70), 96-97.
- Outstanding amount of Income Tax from Ministers. (XXXVIII—30-3-70), 183.
- Payees of Income Tax in Allahabad. (XXXIX—6-4-70), 141-42.
- Payment of Income and Wealth Tax by M/s Maharaja Finances. (XXXVI—2-3-70), 100.
- Payment of Income Tax by Film Actors. (XXXIX—6-4-70), 97.
- Payment of Income-tax by Film people. (XXXIX—13-4-70), 158.
- Payment of Income-tax by film Producers. (XXXIX—13-4-70), 147.
- Payment of Income-tax by Film Stars (XXXIX—13-4-70), 194.
- Payment of Income Tax by Kapadia Bros. Bombay. (XL-4-5-70), 40-42.
- Payment of Income Tax by Sheikh Abdullah, Afzal Beg and Shrimati Sheikh Abdullah. (XXXIX—6-4-70), 99-100.
- Payment of Income Tax by Shri Yograj Chavan of Cine Sales Corporation, Delhi. (XXXIX—13-4-70), 201-02.
- Payment of Income-tax by the Ex-Chief Minister of U. P. (XXXVI—2-3-70), 184.
- Payment of Income Tax by the Film Distributors of Bombay and Delhi. (XXXIX—6-4-70), 97-98.
- Payment of Income tax by the Film Distributors of Delhi and Rajasthan. (XL—4-5-70), 54-55.
- Payment of Income Tax by the Film Distributors of Punjab and Delhi. (XXXIX—6-4-70), 216-17.
- Pending Appeals of Income Tax Cases. (XXXVI—2-3-70), 87-88.
- Pending cases of Income Tax Assessments. (XXXVI—2-3-70), 88-89.
- Pending claims for refunds in income-tax department. (XLI—11-5-70), 196-97.
- Pending income tax cases in Madhya Pradesh. (XXXVII—9-3-70), 258.
- Promotions in Income-tax Department, Delhi. (XL—18-5-70), 141.

**INCOME-TAX—Contd.**

- Prosecution cases for non-payment of income-tax (XXXVII—16-3-70), 140.
- Raids on films producers. (XLI—11-5-70), 208-09.
- Realisation of income-tax from All India Trade Union Congress. (XLI—11-6-70), 60.
- Recovery of income tax and Wealth tax. (XL—4-5-70), 224.
- Recovery of Income tax from persons in Madhya Pradesh. (XL—27-4-70), 61-62.
- Recovery of Income Tax from Shri Biju Patnaik. (XXXIX—6-4-70), 47-49.
- Recovery of Income-Tax from Shri Haridas Mundhra. (XL—4-5-70), 81-82.
- Recovery of Income Tax, Wealth Tax and Gift Tax from M/s Cine Sales Corporation. (XXXIX—20-4-70), 186-87.
- Report on study team on Income-tax assessment. (XLI—18-5-70), 177.
- Revision petitions disposed by commissioners of income tax in Bombay and Calcutta. (XLI—18-5-70), 176.
- Staff in income-tax Department. (XLI—18-5-70), 140.
- Work-load in Income-tax Department. (XXXVII—9-3-70), 423.
- Writing off of arrears of Income Tax (XXXVII—9-3-70), 401.
- Writing off of arrears of Income-tax in Madhya Pradesh. (XLI—18-5-70), 135.

*Debates*

- Income Tax on Members Salaries. (St.). (XLI—8-5-70), 211-12.
- Income Tax Returns of M. Ps. (St.) (XXXVIII—31-3-70), 175-87.

**INCOME TAX ARREARS**

- Arrears of Income Tax. (XXXVI—2-3-70), 91-93.
- Arrears of Income-tax above rupees one lakh against firms and individuals in Rajasthan. (XL—4-5-70), 189-90.
- Arrears of Income Tax against Film Distributors of Delhi. (XL—27-4-70), 182-83.
- Arrears of Income Tax due from Film Distributors of Delhi. (XXXIX—20-4-70), 92.
- Arrears of Income-tax of Top Assessee (XXXVI—2-3-70), 119.

**INCOME-TAX ARREARS—Contd.**

- Arrears of Income Tax Outstanding above Rs. 5 lakhs. (XL—27-4-70), 148-50.
- Arrears of Income Tax out standing Against 3 Foreign Oil Companies. (XXXIX—6-4-70), 62-63.
- Arrears of Income Tax outstanding against Film Stars. (XL—27-4-70), 146-47.
- Collection of Arrears of Central Taxes. (XXXIX—20-4-70), 184-85.
- Outstanding Amount of Arrears of Income-tax. (XXXIX—6-4-70), 113-14.
- Outstanding Amount of Income Tax against Film Producers. (XL—27-4-70), 147-48.
- Outstanding amount of Income Tax against Kilachand Group of Firms, Bombay. (XL—27-4-70), 192.
- Pending Cases of Income Tax Arrears (XXXIX—20-4-70), 131-32.
- Pending cases of Income Tax in Chandigarh office. (XXXIX—20-4-70), 160.

**INDIA INTERNATIONAL CENTRE :**

- Provision of cultural and residential facilities by India International Centre, New Delhi (XXXVIII—24-3-70), 208.

**INDIA OFFICE LIBRARY :**

- Acquisition of books and portraits from India office Library London. (XXXVII—3-4-70), 101-02.
- Acquisition of India Officer Library London. (XXXVI—27-2-70), 141.
- Securing Sanskrit Volumes, Paintings etc. from India Office Library, London. (XXXVI—27-2-70), 28-29.

**INDIA TOURISM DEVELOPMENT CORPORATION :**

- Import of Luxury cars by India Tourism Developments Corporation (XXXVI—27-2-70) 30-31.
- Part-time Chairman of India Tourism Development Corporation. (XL—1-5-70) 123-24.
- Service Rules for employees of India Tourism Development Corporation. (XXXVIII—24-3-70), 150.

**INDIANS ABROAD :**

- Bringing back in Indian Electronic Engineers Working Abroad. (XXXVII—4-3-70), 179.

**INDIANS ABROAD—Contd.**

- Citizenship for Malaysia Indians. (XXXVII—4-3-70), 158-59.
- Citizenship of Singapore for Indians living there. (XLI—13-5-70), 55.
- Citizenship to Indians in Burma and Transfer of their assets. (XXXVII—11-3-70), 49.
- Compensation scheme for Indians evicted from Foreign Countries. (XXXVII—18-3-70), 57-58.
- Compensation to Indian Repatriate from Burma. (XL—22-4-70), 148.
- Corruption charged against Airlines Officer on loan to Nigeria. (XXXVI—27-2-70), 91-92.
- Curbs on East Africa Indians to enter England. (XXXVI—25-2-70), 163.
- Death of an Indian Official in Trinidad Embassy. (XXXVII—18-3-70), 129-31.
- Delay in issue of certificates in regard to Indian Employees in U. K. (XL—29-4-70), 151-52.
- Difficulties of Indian in Ceylon. (XXXVII—4-3-70), 160-61.
- Disappearance of Indian Embassy official in Brazil. (XXXVII—11-3-70), 158.
- Doctors going abroad. (XXXVI—2-3-70), 204-06.
- East Africa Indians opting for British Citizenship. (XL—22-4-70), 100.
- Entry of East African Indians in Britain. (XXXVII—11-3-70), 46-47.
- Facility for admission to colleges for Indian students whose parents live abroad. (XLI—20-5-70), 97-98.
- Help sought by Organisations trying to help Kenya-Indians to go to U. K. (XL—22-4-70), 126.
- Indian Cooperation in Construction of Kandhar. Zahidan Road in Afghanistan (XXXIX—8-4-70), 143.
- Indians described as 'Fence Sitters' in Malaysia. (XLI—13-5-70), 152.
- Indian diplomats negotiating for jobs in foreign countries while in service (XXXVII—18-3-70), 107-08.
- Indian Doctors in Foreign Countries. (XXXIX—13-4-70), 70.
- Indians in Ceylon. (XXXVI—25-2-70), 50.
- Indians in Hongkong. (XXXVIII—25-3-70), 61-62.
- Indians ordered to leave Congo. (XXXVII—4-3-70), 47.

**INDIANS ABROADS—Contd.**

- Indian Photographers beaten up in Nepa. (XXXVI—25-2-70), 90.
- Indians settled in South Vietnam. (XXXVII—1-4-70), 96.
- Influx of Indians into U. K. (XLI—20-5-70), 42-43.
- Kenya-Indian detained in U. K. (XXXVII—4-3-70), 199.
- Maltreatment meted out to Indians residing in Trinidad. (XLI—20-5-70), 7-14.
- Mass removal of Indians from Pretoria. (XXXVII—4-3-70), 183.
- Migration of Africa Indians. (XL—22-4-70), 99.
- Move to deprive Somali Indians of their jobs and business. (XXXVII—11-3-70), 37-38.
- New formula for entry of Kenyan Indians in U. K. (XXXIX—8-4-70), 90-91.
- Remittances by Indians living abroad (XXXVII—16-3-70), 31, (XL—27-4-70), 119-20.
- Resettlement of Repatriates from Burma in Tamil Nadu. (XXXVI—26-2-70), 169-70.
- Settlement of Uganda Indians in U. K. (XXXVII—25-3-70), 41.
- Students' Misbehaviour with Indian High Commissioner in U. K. (XL—22-4-70), 118.
- Withdrawal of Indian Wireless Operators from Nepal. (XXXVI—25-2-70), 65-66.
- Work permits for Indians in Malaysia. (XXXVI—25-2-70), 123.

*Debates*

- Closure of Indian business in Kenya (H. A. H. Dis.). (XXXVII—16-3-70), 355-70.

**INDIAN ADMINISTRATIVE SERVICE :**

- I. A. S. and I. F. S. Results. (XXXVII—13-3-70), 171.
- I. A. S. and I. P. S. Officers of Madhya Pradesh Cadre on Deputation to various Ministries. (XXXIX—10-4-70), 164.
- Ladakhis in I. A. S. (XXXIX—17-4-70), 88-89.
- Lower percentage of first class graduates joining Indian Administrative Service (XL—24-4-70), 177.
- New System of training for I. A. S. Probationers. (XXXIX—17-4-70), 126-27.

**INDIAN ADMINISTRATIVE SERVICE—Contd.**

- Optional subjects in syllabus of I. A. S. Examination. (XXXIX—10-4-70), 161.
- Pay scales of I. A. S. / I. F. S. / I. P. S. Officer. (XXXVII—9-3-70), 82.
- Recall of I. A. S. / I. C. S. officers from West Bengal (XL—24-4-70), 129.
- Reduction in I. A. S. posts in Orissa (XXXIX—10-4-70), 125.
- Relaxation of age limit for I. A. S. Examinations. (XXXVIII—24-3-70), 52-53.

**INDIAN AIR FORCE :**

- Crash of an I. A. F. plane on April 1970. (XLI—13-5-70), 52.
- Enquiry into death of an I. A. F. officer (XLI—15-5-70), 170-71.
- I. A. F. Constellation escaping collision at Northolt Airport. (XXXVII—11-3-70), 189-90.
- Ration, clothing, kit and other allowances of I. A. F. personnel. (XLI—20-5-70), 154-55.
- Tracing of a missing I. A. F. file. (XLI—13-5-70), 80.

*Debates*

- Missing of I. A. F. Plane. (C.A.). (XLI—14-5-70), 218-27.

**INDIAN AIRLINES CORPORATION :**

- A. I. R. Journeys performed by Chairman I. A. C. (XXXIX—10-4-70), 134.
- Amount missing from custody of I. A. C. Cashier. (XXXIX—10-4-70), 50.
- Appointment of Shri K. N. Mallick of the Times of India as agent by Public Relations Department of I. A. C. (XXXIX—10-4-70), 61.
- Associating private operators to develop feeder services and to enable improvement of services of Indian Airlines and Air India. (XXXIX—17-4-70), 164-65.
- Cancellation/delaying of A. I. C. flight for Madras. (XLI—8-5-70), 115.
- Candidates selected for training in I. A. C. as Apprentice Pilots. (XXXVII—13-3-70), 208-09.
- Delay in I. A. C. Flights between Delhi and Gwalior. (XL—1-5-70), 163-64.
- Effect on profit made by Indian Airlines due to 'P' form restrictions. (XXXVI—27-2-70), 94.

**INDIAN AIRLINES CORPORATION—***Contd.*

- Expenditure by I. A. C. on Hotel Bills for crew in Metropolitan Cities. (XXXVIII—24-3-70), 151-52.
- Fare Raise by I. A. C. (XXXVII—13-3-70) 94-95.
- Findings of enquiry made into accidents to Indian Airlines Dakota Plane at Jaipur. (XXXIX—10-4-70), 192.
- Hindi pronunciation by Air Hostesses of Indian Airlines. (XXXVI—27-2-70), 84-85.
- J. A. Caravelle flight remained circling over Palam airport for over an hour. (XXXVIII—3-4-70), 138.
- Increase in load factor of I. A. C. on trunk and high density routes. (XXXVIII—24-3-70), 187-88.
- Indian Airlines Service on Calcutta Agartala-Silchar and Imphal Route (XXXVII—9-3-70), 44.
- Late running of I. A. C. flights. (XXXIX—17-4-70).
- Officer of United States Government for aid in purchase of aircraft for I. A. C. (XXXVIII—24-3-70), 92-93.
- Operation of HS-748 by I. A. C. (XLI—15-5-70), 142-43.
- Planes of I. A. C. not yielding profit (XL—1-5-70), 173-74.
- Plea to improve quality of Food items served on Indian Airlines flights. (XXXIX—17-4-70), 92-93.
- Proportion of Indigenous and Foreign made Aeroplanes owned by Indian Airlines Corporation. (XXXVII—13-3-70), 165.
- Proposal regarding Amalgamation of Air India and Indian Airlines. (XXXVI—27-2-70), 174.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Purchase price of aircraft by I. A. C. (XL—24-4-70), 142.
- Refusal of a seat to Dr. C. V. Raman by Indian Airlines. (XXXVII—13-3-70), 79-80.
- Re-introduction of Dakota Aircraft on Indian Airlines Services. (XXXVIII—24-3-70), 170-71.
- Relay fast by employees of I. A. C. (XLI—8-5-70), 56.
- Resentment among employees over labour/ personnel policy of Indian Airlines Corporation. (XXXVIII—24-3-70), 96-97.

**INDIAN AIRLINES CORPORATION—***Contd.*

- Sale of Skymaster planes of I. A. C. to a Private Operator. (XXXIX—17-4-70), 181.
- Statement by Minister of Tourism and Civil Aviation regarding a retired pilot of I. A. C. (XXXVII—9-3-70), 251.
- Steps to prevent Hijacking of I. A. C. and Air India Planes. (XL—1-5-70), 37.

**INDIAN BANK :**

- Articles written in Tamil Newspaper regarding Indian Bank. (XLI—11-5-70), 111-12.
- Memorandum of demands by officers' association of Indian bank. (XLI—11-5-70), 110-11.

**INDIAN BORDER SECURITY FORCE :**

- Attacks by Pakistani Border Police on Indian Border Security Force in Goalpara District, (Assam). (XXXVI—27-2-70), 105.
- Pakistan's protest against alleged firing by Indian Border Security Force. (XXXVII—4-3-70), 133-34.

**INDIAN BOTANICAL GARDEN CALCUTTA :**

- Casual workers in Indian Botanical Garden, Calcutta. (XXXVIII—3-4-70), 67.
- Daily wages for casual workers in Indian Botanical Garden, Calcutta. (XXXVIII—3-4-70), 66-67.

**INDIAN BUREAU OF MINES :**

- Constitution of mining board as recommended by Mukerjee Committee of reorganisation of Indian Bureau of Mines. (XXXVII—16-3-70), 154-55.
- Ore dressing investigations done by Indian Bureau of Mines for Private Parties (XXXVIII—30-3-70), 141.
- Setting up of portable floatation mobile pilot plant for ore beneficiation tests by Indian Bureau of Mines. (XXXVIII—16-3-70), 47-48.

**INDIAN CHAMBERS OF COMMERCE :**

- Shifting of offices by Indian Chambers of Commerce out of West Bengal (XXXVIII—31-3-70), 48.

**INDIAN CHRISTIAN ASSOCIATION, DELHI :** (XXXVIII—3-4-70), 207-08.

**INDIAN CIVIL SERVICE :**

Abolition of special privileges enjoyed by I. C. S. Officers. (XXXVIII—3-4-70), 27-57.

Appointment of I. C. S. Officers as Secretary in Banaras Hindu University. (XXXIX—10-4-70), 196.

Attuning Indian Civil Servants to Ideologies of Government. (XXXVII—9-3-70), 237.

I. C. S. Officers. (XXXIX—10-4-70), 74.

**INDIAN COASTAL CONFERENCE :**

Suggestion for increase in freight rates on general cargo by Indian Coastal Conference. (XL—1-5-70), 45-46.

**INDIA COMMITTEE FOR CULTURAL FREEDOM.** (XXXVI—27-2-70), 178-79.**INDIAN COUNCIL FOR CULTURAL RELATIONS :**

Enquiry against Secretary, I. C. C. R. (XXXVIII—3-4-70), 208.

Report of staff, inspection unit of Finance Ministry on ICCR. (XXXVIII—3-4-70), 168.

**INDIAN COUNCIL OF AGRICULTURAL RESEARCH :**

Appointment of emeritus scientists for Indian Council of Agricultural Research. (XL—23-4-70), 153.

Working of the Indian Council of Agricultural Research. (XXXVII—5-3-70), 164-65.

**INDIAN COUNCIL OF MEDICAL RESEARCH :**

Appointment of Chief Statistian in Indian Council of Medical Research. (XLI—11-5-70), 176-77.

Expansion of Indian Council of Medical Research. (XLI—11-4-70), 175-76.

Expenditure on furnishing the room of Director-General of Indian Council of Medical Research. (XXXIX—13-4-70), 117.

Expert Groups and Advisory Committee in the Indian Council of Medical Research. (XXXIX—13-4-70), 114.

Financial assistance for various schemes approved by Indian Council of Medical Research. (XXXIX—13-4-70), 112-13.

I. B. M. 602 calculating punch machine in Indian council of medical research. (XLI—11-5-70), 174-75.

**INDIAN COUNCIL OF MEDICAL RESEARCH—Contd.**

Mode of selection of Deputy Director (Technical) and Assistant Editor in headquarters of I. C. M. R. (XLI—11-5-70), 213-14.

Recruitment to Clerical posts in Indian Council of Medical Research. (XXXIX—13-4-70), 115.

Renovation of Headquarters' building by Indian Council of Medical Research. (XXXIX—13-4-70), 112.

Screening of pueroside durg by I.C.M.R. (XLI—11-5-70), 214-15.

Statistical section of Indian Council of Medical Research. (XLI—11-5-70), 174.

Termination of Services from Indian Council of Medical Research. (XL—27-4-70), 197.

Tours of Director General, Indian Council of Medical Research in India and abroad. (XLI—11-5-70), 215-16.

**INDIAN COUNCIL OF SOCIAL SCIENCES AND RESEARCH :**

Recruitment of staff in Indian Council of Social Sciences and Research. (XLI—8-5-70), 126.

Composition of Committee on Documentation services. (XXXIX—17-4-70), 97-99.

Grants given by Indian Council of Social Science Research. (XXXVII—13-3-70), 123.

**INDIAN DAIRY CORPORATION:**

Constitution of Indian Dairy Corporation. (XXXVII—5-3-70), 192-93.

**INDIAN DIGEST :**

(XL—23-4-70), 171-72.

**INDIAN DRUGS AND PHARMACEUTICALS LTD :**

Loss incurred by IDPL, (XLI—11-5-70), 125-26.

Payment of House Rent Allowance to Staff of I.D.P.L. as recommended by Administrative Reforms Commission. (XXXIX—13-4-70), 77.

**INDIAN FEDERATION OF WORKING JOURNALISTS :**

Demands of Indian Federation of Working Journalists and implementation of wage board awards. (XL—30-4-70), 115-16.

Grievances of Indian Journalists Federation. (XXXVII—5-3-70), 52-53.

**INDIAN FOREIGN SERVICE :**

I.A.S. and I.F.S. Results. (XXXVII—13-3-70), 171.

Pay scales of I.A.S./I.B.S./I.P.S. Officers. (XXXVII—9-3-70), 82.

Pillai Committee Report on reorganisation of Indian Foreign Service. (XXXVII—4-3-70), 67.

Sending of IFS and other officers for training in the Department of Economic Affairs. (XXXVII—9-3-70), 352.

**INDIAN FOREIGN TRADE SERVICE :**

Creation of Indian Foreign Trade Service. (XL—29-4-70), 155.

**INDIAN FOREST SERVICE :**

(XLI—8-5-70), 54.

Constitution of Indian Forest Service Cadre in Union Territories. (XXVIII—2-4-70), 169.

**INDIAN HISTORICAL RECORDS COMMISSION :**

Recommendations by Indian Historical Records Commission. (XL—1-5-70), 59.

**INDIAN INSTITUTE OF FOREIGN TRADE :**

Declaration of policy to facilitate research in exports. (XLI—20-5-70), 43.

**INDIAN INSTITUTION OF MANAGEMENT :**

Survey of Hotel Accommodation in India by Indian Institute of Management, Ahmedabad. (XL—1-5-70), 93-94.

**INDIAN INSTITUTE OF MASS COMMUNICATIONS :**

Shifting of office of Indian Institute of Mass Communications. (XXXVII—12-3-70), 154.

**INDIAN INSTITUTE OF PUBLIC ADMINISTRATION :**

Appointment of Director of Indian Institute of Public Administration. (XL—1-5-70), 55-56.

Names suggested by Selection Committee for Indian Institute of Public Administration. (XLI—18-5-70), 108.

**INDIAN INSTITUTE OF TECHNOLOGY. (XXXIX—17-4-70), 54.**

Admission to Technological Courses in I.I.T. (XXXVI)—27-2-70). 148.

Working of Indian Institute of Technology. (XXXVI—27-2-70), 47-48.

**INDIAN IRON AND STEEL COMPANY :**

Labour Unrest in Durgapur Steel Plant of Hindustan Steel Ltd. and Burnpur Factory of Indian Iron and Steel Company. (XXXVI—26-2-70), 83.

Transfer of shares by Indian Iron and Steel Co. to M/s. Dalhousie Holdings. (XXXIX—7-4-70), 124-25.

Violation of Instructions issued by Joint Plant Committee Re. acceptance of planned indents. (XXXIX—7-4-70), 85.

**INDIAN MEDICAL & HEALTH SERVICE :**

Formation of an Indian Medical and Health Service. (XXXVIII—24-3-70), 100-01.

**INDIAN MOTION PICTURES EXPORT CORPORATION LTD. (XXXVIII—1-4-70), 155.**

Board of Directors of I.M.P.E.C. (XLI—6-5-70), 141.

Expenditure on Publication of Speeches of Chairman, Indian Motion Pictures Export Corporation. (XL—29-4-70), 65-66.

**INDIAN OCEAN :**

Approach to African Countries to keep Indian Ocean a Nuclear Free Zone. (XXXVII—18-3-70), 135-36.

Approval by Malaysia for Russian Naval Patrols in Indian Ocean. (XL—22-4-70), 175.

Foreign Navies in Indian Ocean. (XXXVII—18-3-70), 195.

Foreign Submarines in the Indian Ocean. (XXXIX—8-4-70), 116.

Indo-Ceylon talks to keep Indian ocean a nuclear free zone. (XXXVII—11-3-70), 144.

Keeping Indian ocean as a nuclear free zone. (XXXVII—11-3-70), 127-28.

Presence of foreign Navy in Indian Ocean. (XXXVI—25-2-70), 43.

Talks with Ceylon on Defence Operation in Indian Ocean. (XXXVII—11-3-70), 82.

Triangular power contest among USA & USSR and China in Indian Ocean in 70's. (XLI—6-5-70), 29-30.

**INDIAN OIL CORPORATION LTD. :**

Absorption of Ex-Emergency Commissioned Officers in Indian Oil Corporation Ltd. (XXXIX—13-4-70), 90.

## INDIAN OIL CORPORATION LTD.—

*Contd.*

- Action against IOC official connected with placing of orders with Bharat Barrel and Drum Manufacturing Company. (XLI—11-5-70), 133-34.
- Action against officers of IOC for failure to inspect barrels during manufacture with Fabricators. (XXXVI—2-3-70), 94.
- Alleged Corruption in Sales Organisation of I.O.C. (XXXIX—13-4-70), 161-62.
- Alleged favour shown to IBP and ESSO by Indian Oil Corporation. (XLI—18-5-70), 131.
- Amount of claim filed by Indian Oil Corporation for recovery from Hind Galvanising and Engineering Co. (XLI—18-5-70), 145.
- CIB inquiry into irregularities committed by Hind Galvanising and Engineering Company in dealing with Indian Oil Corporation. (XXXVII—16-3-70), 51.
- Caution to I.O.C. in further dealing with M/s Hind Galvanising and Engineering Co. (XXXVI—2-3-70), 30-31.
- Disparity in pay scales of IOC and ONGC employes. (XXXVI—23-2-70), 150-51.
- Export of Petroleum products by Indian Oil Corporation. (XXXIX—20-4-70), 185.
- Facilities provided by I.O.C. for meeting fuel requirements of rural areas. (XXXIX—13-4-70), 34-35.
- Grant of I.O.C. of Dealership of Petrol Pumps to unemployed Engineers. (XXXVI—23-2-70), 37-38.
- IOC petrol pumps near Ashoka Hotel and Safdarjang Aerodrome. (XLI—11-5-70), 170-71.
- Import of Crude Oil by Indian Oil Corporation. (XXXVI—2-3-70), 154.
- Increase in Security Amount for Cooking Gas Cylinders of IOC. (XXXIX—6-4-70), 209.
- Issue of Passes to Officers of Indian Oil Corporation for entry into various Ministries. (XXXIX—20-4-70), 85-86.
- Loss to I.O.C. in dealing with Hind Galvanising and Engineering Co. (XXXIX—9-4-70), 63.  
(XXXIX—13-4-70), 148-49.
- Manufacture of Barrels by Standard Drum and Barrel Manufacturing Company and Hind Galvanising and Engineering Company for Indian Corporation. (XL—28-4-70), 40-41.

## INDIAN OIL CORPORATION LTD.—

*Contd.*

- Number of Barrels supplied by Hind Galvanising and Engineering Co. to I.O.C. (XXXIX—13-4-70), 43-44.
- Orders for supply of Barrels to I.O.C. outstanding with Standard Drum and Barrel Manufacturing Co. (XL—4-5-70), 168-69.
- Orders placed by I.O.C. with Ordnance Factory, Bhusawal for Supply of Oil Barrels. (XL—4-5-70), 49-50.
- Payment of Bonus to Employees of Indian Oil Corporation. (XXXVI—23-2-70), 181.
- Post of financial controller in marketing division of I.O.C. lying vacant. (XLI—11-5-70), 219.
- Procedure for allotment of IOC Petrol Banks *vis-a-vis* applications from unemployed engineers. (XXXVII—16-3-70), 159-60.
- Purchase of Barrels by IOC from Bharat Barrel and Drum Manufacturing Company inspite of its being Black-listed. (XXXIX—6-4-70), 209-10.
- Realisation of Extra Expenditure incurred by I.O.C. from Hind Galvanising and Engineering Co. (XXXVI—2-3-70), 33.  
(XXXIX—13-4-70), 152.
- Reconciliation of Sales Tax Collection and payments by Indian Oil Corporation. (XXXVI—23-2-70), 97.
- Scheme by IOC for jobless engineers and Medical Graduates in Delhi. (XXXVI—23-2-70), 212-13.
- Supply of Barrels by Suppliers Corporation, a "Banami" Organisation of Hind Galvanising and Engineering Company to Indian Oil Corporation. (XXXIX—13-4-70), 140-41.
- Supply of Barrels to IOC by Hind Galvanising and Engineering Co. against supply of Imported 18 Gauge Steel Sheets. (XXXVII—9-3-70), 346.  
(XXXIX—13-4-70), 37-38.
- Supply of Oil Barrels and Bitumen Drums to Indian Oil Corporation. (XXXVI—23-2-70), 34-35.  
(XLI—11-5-70), 44-45.
- Suspension of Leaders of Indian Oil Workers' Union by Calcutta Branch of Indian Oil Corporation. (XXXVIII—30-3-70), 66.
- Taking over of Indo-Burmah Petroleum Company by Indian Oil Corporation. (XL—4-5-70), 231-32.



- INDIAN OVERSEAS BANK :**  
Pay of probationary officers of Indian Overseas Bank. (XLI—11-5-70), 131-32.
- INDIAN PENAL CODE :**  
Anomalies in I.P.C. Hindu Marriage Act and Railway Service Conduct Rules. (XXXVIII—24-3-70), 266.
- INDIAN PETRO-CHEMICALS CORPORATION :**  
Aromatics Projects of Indian Petro-Chemicals Corporation, Gujarat. (XXXIX—6-4-70), 65.
- INDIAN POLICE SERVICE :**  
Pay scales of I.A.S./I.F.S./I.P.S. Officers. (XXXVII—9-3-70), 82.
- INDIAN ROADS CONGRESS :**  
Statement made by President of Indian Roads Congress at Darjeeling. (XL—1-5-70), 170-71.
- INDIAN SECURITY FORCE :**  
Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 30-41.  
Firing by Naga Hostiles on Indian Security Forces. (XXXVII—11-3-70), 97.
- INDIAN SOLDIERS' SAILORS' AND AIRMEN'S BOARD.** (XXXVI—25-2-70), 145.
- INDIAN STANDARDS INSTITUTE :**  
Certification of thermometers by ISI. (XL—21-4-70), 176-77.  
Implementation of national building code prepared by ISI by all construction agencies. (XL—21-4-70), 96-97.  
Standardisation of food items by ISI. (XL—21-4-70), 177-78.
- INDIAN STATISTICAL INSTITUTE :**  
Daily allowance paid to Employees of Ordnance Factories on deputation to Indian Statistical Institute. (XLI—6-5-70), 141-42.  
Taking away of National Sample Survey from Indian Statistical Institute. (XLI—6-5-70), 116-17.
- INDIAN SUGAR INDUSTRY CORPORATION :**  
Export of sugar by Indian Sugar Industry Corporation, Delhi. (XXVIII—2-4-70), 68-69.
- INDIAN TELEGRAPHS ACT :**  
Amendment of Indian Telegraphs Act (XXXVI—26-2-70), 218-19.
- INDIAN TELEPHONE INDUSTRY :**  
Short Supply of Telephone Material by Indian Telephone Industries and its effect on Development of Meerut Division. (XXVIII—2-4-70), 37-38.
- INDIAN TOURISM DEVELOPMENT CORPORATION :**  
Collection of Parking fee at some Airports by India Tourism Development Corporation. (XXXVII—13-3-70), 110-11.  
Production of Yatri entrusted to a Birla concern by Indian Tourism Development Corporation. (XLI—15-5-70), 46-47.  
Proposal to place Government Hotels and tourist Centres under Indian Tourism Development Corporation (XLI—15-5-70), 42-43.
- INDIAN VETERINARY RESEARCH INSTITUTE :**  
Payment of arrears to Research Assistants of Indian Veterinary Research Institute, Izatnagar. (XL—23-4-70), 89.
- INDO-BURMA BOUNDARY :**  
Demarcation of Indo-Burma Boundary. (XXXVI—25-2-70), 100.
- INDO-BURMA PETROLEUM COMPANY :**  
Taking over of Indo-Burma Petroleum Company by Indian Oil Corporation. (XL—4-5-70), 231-32.
- INDO-BURMA RICE AGREEMENT.** (XXXVII—18-3-70), 68-69.
- INDO-CHINA :**  
Soviet reaction to Indo-China conflict. (XLI—13-5-70), 103-04.  
Speech by Brig. Dalvi at Ahmedabad Alleging Civilian officers responsibility in 1962 conflict Setback. (XL—29-4-70), 123.  
Talks with Yugoslavia Foreign Minister on Sino-Indian relation. (XL—29-4-70), 140.
- INDO-IRANIAN JOINT COMMISSION.** (XXXVII—11-3-70), 140-41.
- INDO-MALAYSIA TECHNO-ECONOMIC COOPERATION.** (XXXVI—3-3-70), 41-42.

**INDO-NEPAL AGREEMENT :**

Indo-Nepal agreement on Border Security. (XXXVII—11-3-70), 94-95.

Indo-Nepal agreement on Manning Border Posts. (XXXVI—25-2-70), 14-45.

**INDO-NEPAL TALKS. (XXXVII—4-3-70), 97-98.**

Indo-Nepal Talks on Tibet. (XXXVII—18-3-70), 102.

**INDO-PAK BORDER :**

Armed encounter between East Pakistani raiders and Indian villagers at Pachhra on Indo-Pak border. (XLI—15-5-70), 88-89.

Exchange of fire in Rajori sector on Indo-Pakistan Border. (XXXVII—11-3-70), 98-99.

**INDO-PAK CONFLICT :**

China's Hand in Indo-Pakistan Conflict in 1965. (XL—22-4-70), 137.

Gandhi Peace Mission for solution of outstanding Indo-Pak Problems. (XXXVII—4-3-70) 199.

Loss of property in Indo-Pak conflict, in Khem Karan and Ferozepur areas. (XL—30-4-70), 97-98.

Rehabilitation of Defence Personnel disabled during Indo-Pak conflict. (XXXVII—4-3-70), 70.

Rehabilitation of persons displaced in 1965 Indo-Pak conflict from Jammu and Kashmir borders. (XXVIII—2-4-70), 77.

Rehabilitation of persons displaced in 1965 Indo-Pak conflict from Taran Taran Border and Ferozepore District. (XXVIII—2-4-70), 22-27.

**INDO-SOVIET CULTURAL SOCIETY :**

Free visits sponsored by Indo-Soviet Cultural Society. (XXXVIII—1-4-70), 142.

Functioning of Indo-Soviet Cultural Society in India. (XL—22-4-70), 75

**INDO-SOVIET FRIENDSHIP SOCIETY:**

Preference to students who are Members of Indo-Soviet Friendship Society for admission in Moscow University. (XLI—6-5-70), 32-33.

**INDONESIA :**

Development assistance to Indonesia (XXXIX—8-4-70), 113-14.

**INDONESIA—Contd.**

Supply of Arms to Indonesia by India. (XL—22-4-70), 181.

Talks with Indonesia on Interference by outsiders in Asian Affairs. (XLI—6-5-70), 1-4.

Trade Agreement with Indonesia. (XXXVIII—25-3-70), 150-51.

**INDUS-WATER TREATY (XXXVI—25-2-70), 141-42.**

Meetings of permanent Indus Commission. (XLI—20-5-70), 113-14.

Water Supply to Pakistan after expiry of Indus Water Treaty. (XLI—6-5-70), 66.

**INDUSTRIAL CONCERNS :**

Industrial concerns with foreign collaboration. (XL—21-4-70), 151.

Shifting of Industrial concerns from West Bengal to other States. (XXXVI—24-2-70), 89-92.

**INDUSTRIAL CREDIT :**

Expansion of Industrial Credit. (XL 4-5-70), 164.

**INDUSTRIAL CREDIT AND INVESTMENT CORPORATION :**

Loans advanced by Industrial Credit and Investment Corporation to Handloom Industries in Maharashtra. (XL—4-5-70), 172.

**INDUSTRIAL DEVELOPMENT :**

Assistance for Industrial Development in States. (XXXVI—24-2-70), 34-35.

Expansion and Modernisation of Jute Industry. (XL—29-4-70), 87-88.

India's collaboration in industrial development in foreign countries (XLI—20-5-70), 51.

Industrial Development in West Bengal. (XXXVI—3-3-70), 49-50.

Industrial Development of North Bihar. (XXXVI—3-3-70), 104-06.

Industrial Development Projects in Backward regions. (XXXVI—3-3-70), 43-44.

Industrial Survey of untapped resources (XL—28-4-70), 85.

Parkinson's Statement re. Industrial Development of India. (XXXIX—14-4-70), 110.

**INDUSTRIAL DEVELOPMENT—Contd.**

Programme for Development of Industries for manufacture of sulphur under Fourth Plan. (XXXIX—20-4-70), 161-62.

Report submitted by Sub-Divisional Officer of Bctia regarding Industrial Development to Deputy Governor Reserve Bank of India. (XXXIX—13-4-70), 158.

Seminar on Industrial development. (XXXVII—10-3-70), 136-38.

**INDUSTRIAL DEVELOPMENT BANK :**

Activities of Industrial Development Bank. (XXXIX—13-4-70), 81-82.

**INDUSTRIAL DISPUTE(S) :**

Compulsory adjudication in Industrial Disputes (XL—30-4-70) 51.

Dispute between Workers and Management of Hindustan Housing Factory. (XXXIX—20-4-70), 85.

Industrial disputes in the country during 1969. (XXXIX—9-4-70), 154-55.

Judgement of Central Government industrial Tribunal, Dhanbad Regarding Industrial Disputes in closed undertakings. (XLI—14-5-70), 86-87.

Pending disputes in public undertakings. (XLI—5-5-70), 75.

**INDUSTRIAL DISPUTES ACT :**

Amendment of Industrial Disputes Act to include Medical Representatives of Pharmaceutical concerns as workmen. (XXXIX—9-4-70), 143-44.

Confidential Instructions to Labour Commissioners regarding cases of Railway Employees under Industrial Disputes Act. (XXXIX—9-4-70), 169-70

**INDUSTRIAL ESTATE(S) :**

Industrial Estates in Gujarat (XLI—19-4-70), 57.

Industrial Estates in Maharashtra. (XXXVII—17-3-70), 134-35.

Industrial Estate near Kalkaji Colony, New Delhi. (XLI—14-5-70), 155-56.

Setting up of an Industrial Estate in Khandwa (Madhya Pradesh). (XXXVII—17-3-70), 96-97.

Setting up of Industrial Estates for Landless people. (XXXIX—7-4-70), 41.

Working of industrial estates in Madhya Pradesh (XLI—19-5-70), 104-5.

**INDUSTRIAL FINANCE CORPORATION :**

Applications for Loans received by I.F.C. (XXXIX—13-4-70), 166-67.

Assistance given by Industrial Finance Corporation to one Industrial Group. (XXXVI—23-2-70), 28-31.

Assistance to Industrial Co-operatives by Industrial Finance Corporation. (XXXVI—23-2-70). 44-45.

Assistance to less-developed States by I.F.C. (XXXVI—2-3-70), 29-30.

Defaulting Concerns in the list of I.F.C. (XXXVI—2-3-70), 43-45.

Delay in Disbursement of loans by I.F.C. (XXXVI—2-3-70), 33-34.

Directors of Industrial Finance Corporation connected with Industrial Groups. (XXXVI—23-2-70), 105-06.

Loans advanced by I.F.C. to various Industrial Concerns. (XXXVII—9-3-70), 404.

Loans Sanctioned and paid to industries in Gujarat by Industrial Finance Corporation. (XXXIX—6-4-1970); 73-74.

Loans sanctioned and paid to the industries in M.P. by Industrial Finance Corporation. (XXXVI—23-2-70), 63-66.

Machinery for co-ordination between various State Financial Corporations with Industrial Finance Corporation (XXXVI—23-2-70), 100-02.

Non-Recoverable amount of loans given by Industrial Finance Corporation. (XXXVI—2-3-70), 65-66.

Sources of Capital of I.F.C.. (XXXVI—2-3-70), 66-68.

**INDUSTRIAL GROWTH. (XLI—19-5-70), 47.**

Criticism of Govt. for Checking the growth of Private Sector. (XXXIX—7-4-70), 109.

Effect of recommendations of Dutt Licensing Committee on Industrial growth. (XXXVII—10-3-70), 77-78.

Setback to Industrial Growth as a Result of Political Crisis. (XXXIX—7-4-70), 48.

West Bengal Governor's remarks re. Industrial growth in West Bengal. (XXXVII—10-3-70), 71-72.

**INDUSTRIAL HOUSE(S) :**

Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 12-24.

**INDUSTRIAL HOUSE(S)—Contd.**

Effect of Expansion of Tata and Birla Industrial Houses on their Profits. (XXXVIII—31-3-70), 29.

Industrial houses' memorandum re exchange of their aspects in Pakistan. (XLI—13-5-70), 122.

Issue of Licences to big Industrial Houses. (XXXIX—7-4-70), 82-84.

**INDUSTRIAL HOUSING SCHEME.**

(XXXVII—9-3-70), 344.

Houses for Workers in Kanpur under Industrial Housing Scheme. (XXXIX—20-4-70), 83.

**INDUSTRIAL LICENCE(S) :**

Applications received from Madhya Pradesh for Industrial Licences. (XXXVI—24-2-70), 140.

Ban on issue of licences to Big Business Houses. (XXXIX—7-4-70) 42-43.

Delicensing of industries (XLI—5-5-70), 165-66.

Effect of delicensing of industries on small scale sector (XLII—5-5-70) 531.

Improvement in setting up New Industrial Concerns. (XLI—12-5-70), 78.

Issue of Industrial Licences. (XXXVII—17-3-70), 48.

Issue of Licences for setting up of Industries in Silchar (Assam). (XXXIX—7-4-70), 109-10.

Issue of Industrial Licences for West Bengal. (XXXVIII—24-3-70), 311-12.

Issue of Licences to big Industrial Houses. (XXXIX—7-4-70) 82-84.

Issue of licences to Birla and Tata Group for starting industries. (XLI—12-5-70), 66.

Pending applications for Industrial Licences. (XXXVII—17-3-70), 43-44.

Pending Applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-70), 2-7.

Pending applications for issue of licences for setting up Industries in Madhya Pradesh. (XXXIX—7-4-70), 45-46.

Recommendations of working group on fiscal and financial incentives re issue of licences for starting industries in backward areas. (XLI—12-5-70), 62-63.

**INDUSTRIAL LICENSING POLICY :**

Changes in Industrial licensing Policy (XXXVI—24-2-70), 118-19.

**INDUSTRIAL LICENSING POLICY—Contd.**

Criticism of Industrial Licensing Policy by an Executive Council of Delhi. (XL—28-4-70), 43.

Implementation of recommendations of Dutt Committee on Industrial Licensing Policy. (XXXVI—3-3-70), 61.

New Industrial Licensing Policy. (XXXIX—7-4-70), 107.

Views of President of Indian Merchants' chamber on Industrial licensing policy. (XL—21-4-70), 129-30.

**INDUSTRIAL POLICY RESOLUTIONS :**

Changes in Industrial Policy Resolution. (XXXVI—24-2-70), 256.

**INDUSTRIAL PRODUCTION :**

Decrease in production of various commodities. (XLI—12-5-70), 165-66.

Effect of Labour trouble on Industrial production. (XXXIX—7-4-70), 119-20.

Fall in Industrial Production. (XXXVI—24-2-70), 169.

Removal of Ban on setting up of fresh production capacities in Industries. (XXXIX—7-4-70), 110-11.

Steps to make Scientific Research help ful for Industrial Production. (XXXVII—10-3-70), 200-03.

**INDUSTRIAL PROJECT(S) :**

Central industrial projects in Gujarat (XLI—13-5-70), 65.

Industrial Projects in Gujarat. (XXXVIII—31-3-70), 56.

Industrial projects set up in Foreign Countries. (XXXVII—4-3-70), 58-59.

Setting up of Industrial Projects in Himachal Pradesh during Fourth Plan. (XXXVI—4-2-70), 225-26.

**INDUSTRIAL RELATIONS :**

Industrial in Heavy Electrical Ltd., Bhopal. (XXXVII—17-3-70), 86.

Study made by National Labour Commission of code of Discipline in Industrial Relations. (XXXVII—5-3-70), 226-27.

Success of Industrial Relations Machinery (XLI—14-5-70), 1-6.

**INDUSTRIAL RESEARCH :**

All India seminar on Management of industrial research (XL—24-4-70), 69.

Non-Governmental Body to fix priorities and draws lines for Industrial research and Development. (XXXIX—7-4-70), 114.

**INDUSTRIAL REVOLUTION :**

Industrial Revolution in the country. (XL—28-4-70), 1-7.

**INDUSTRIAL SECURITY FORCE :**

Priority for released emergency commissioned officers in recruitment to Industrial Security Force (XXXVIII—3-4-70), 128-29.

**INDUSTRIAL TRAINING INSTITUTES :**

Expansion of Industrial Training Institutes. (XXXIX—9-4-70), 94-96.

I.T.I. Trainees. (XXXVII—5-3-70), 150.

**INDUSTRIAL UNDERTAKING(S) :**

Central Government Industrial Undertakings in Assam. (XXXVII—17-3-70), 35.

Classification of Industrial Units and Capital Investment therein. (XXXVII—17-3-70), 106-08.

Closure of Industrial Units in West Bengal (XXXVII—12-3-70), 71-72.

Demand for Application of Bonus Act to Industrial Undertakings under Central Government. (XXXIX—9-4-70), 46.

Improvement in setting up new Industrial Concerns. (XLI—12-5-70), 70.

Industrial Units closed due to Strikes, Lockouts and Closures in West Bengal. (XXXVII—12-3-70), 132.

Industrial Unit in Jhunjhunu (Rajasthan), (XXXVII—17-3-70), 41-43.

Industrial units with investment of more than five crores of rupees. (XXXVII—17-3-70), 110-11.

Quota of BP sheets to small scale industrial units in Madhya Pradesh (XL—21-4-70), 81.

Setting up of Engineering based Industrial Units. (XXXVII—17-3-70), 165.

Use of components made by small scale Industries in large Industrial Units. (XXXVI—3-3-70), 38-40.

**INDUSTRIAL WORKER(S) :**

Alternative Accommodation to Industrial Workers. (XXXIX—6-4-1970), 84.

Compulsory Insurance for Industrial Workers. (XL—23-3-70), 190-91.

Growing indiscipline among Industrial workers in West Bengal. (XXVIII—2-4-70), 38.

Houses for Industrial workers in Public Sector Projects. (XXVIII—2-4-70), 65.

**INDUSTRIAL WORKERS—Contd.**

Pension Scheme for Industrial Workers. (XXXIX—9-4-70), 77.

**INDUSTRIALIST(S) :**

Difficulties of private Industrialists in Setting up New Industries. (XXXVII—17-3-70), 79-80.

Monopoly of big industrialists over Industries. (XXXVII—10-3-70), 117-18.

Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 1-4.

**INDUSTRY(IES) :**

Additional Profits due to Automation in Industries. (XXXIX—9-4-70), 102-03.

Ancillary industries around public sector Industrial Units. (XXXVIII—24-3-70), 277-79.

Appointment in Oyster Button Manufacturing factory at Mehasi (Bihar). (XXXVIII—31-3-70), 107.

Assistance for development of Industries in Madhya Pradesh (XXXVIII—31-3-70); 95.

Ban on further development of industries in Metropolitan towns. (XXXVIII—24-3-70), 349-50.

Concession for setting up industries in backward areas. (XLI—12-5-70), 63.

Consumer Industries. (XXXVII—17-3-70); 29-30.

Contracts for supply of labour Intensive items for big Industries. (XXXVIII—24-3-70), 165.

Contribution of National Industrial Development Corporation in setting up of Industries. (XLI—12-5-70), 140-42.

Credit cut to Industries by Reserve Bank of India. (XXXVI—23-2-70), 109-10.

Credit scheme for small scale Units in Rural Industries. (XXXVI—24-2-70), 211-12.

Crisis in diesel engine industry in Ghaziabad (XL—21-4-70), 134-35.

Crisis in Jute Industry. (XXXVIII—1-4-70), 63.

Decline in investment in Industries in West Bengal. (XXXVIII—31-3-70), 91.

Delicensing of industries (XLI—5-5-70), 165-66.

Delicensing of industries set up for manufacturing vegetable ghee, sugar and Maida. (XXXVII—5-3-70), 100-01.

## INDUSTRY (IES).—Contd.

- Delicensing of small Industries. (XXXVIII—24-3-70), 264.
- Dependence of Industries on Bank Credit. (XXXVI—2-3-70), 62-63.
- Development of cottage industries in Kerala (XL—21-4-70), 94.
- Difficulties of private Industrialists in Setting up New Industries. (XXXVII—17-3-70), 79-80.
- Discussion with soviet Minister for Electrical Industries regarding utilisation of capacity of Heavy Electrical Plants. (XXXVIII—24-3-70), 305-06.
- Dispersal of small and medium scale Entrepreneurship for development of India. (XXXVI—24-2-70), 162-63.
- Diversification or expansion of Industrial units (XLI—19-5-70), 150.
- Effect of delicensing Policy on Industries with an investment upto rupees one crore. (XXXVII—17-3-70), 109-10.
- Effect of Taxation on Industrial Units. (XXXIX—20-4-70), 98-99.
- Establishment of Big Industries in Madhya Pradesh. (XXXVI—24-2-70), 141-43.
- Establishment of Coordination between Research and Industry. (XXXVIII—30-3-70), 46.
- Establishment of Industries in Himachal Pradesh. (XXXVI—24-2-70), 226.
- Establishment of 'Instant Tea' Industry. (XXXVI—25-2-70), 56-57.
- Export by Iron and Steel Scrap Industry. (XXXVII—11-3-70), 5-9.
- Foreign Collaboration in various Industries. (XXXVII—17-3-70), 46-47.
- Foreign industries or industries with foreign Collaboration in India. (XXXVII—10-3-70), 199-200.
- Growth of Export-Oriented Industries. (XXXIX—7-4-70), 120-21.
- Indo-U.S. collaboration for starting Industries. (XXXVII—17-3-70), 61-62.
- Industrial and scientific research and its application to Industry (XL—24-4-70) 96.
- Industrial units in Okhla and Najafgarh Road area of Delhi (XLI—19-5-70), 117-18.
- Industries engaged in production of Luxury and non-essential items. (XXXIX—14-4-70), 43.

## INDUSTRY (IES).—Contd

- Industries in Bihar. (XXXVII—10-3-70) 83-84.
- Industries in Himachal Pradesh during Fourth Plan. (XXXVII—10-3-70), 48.
- Industries in Madhya Pradesh. (XLI—12-5-70), 84-85.
- Industries in Pauri-Garhwal (U.P.), (XXXVIII—31-3-70), 114.
- Industries in Tumkur. (XLI—12-5-70), 168-69.
- Industries in U. P. during Fourth Plan. (XXXVI—24-2-70), 147-50.
- Investment in Public Sector Industries (XXXVIII—30-3-70), 80.
- Issue of licences for setting up of Industries in Orissa. (XXXVIII—24-3-70), 348-49.
- Labour intensive industries in rural areas. (XL—21-4-70), 130.
- Legislation for small and Ancillary Industries. (XXXVI—24-2-70), 224.
- Loan to Engineers for setting up Industries. (XLI—12-5-70), 72.
- Monopolies in Industry. (XL—28-4-70), 122.
- Monopoly of big industrialists over Industries. (XXXVII—10-3-70), 117-18.
- Nationalisation of Key Industries. (XXXVI—3-3-70), 143.
- New Industries in Delhi. (XXXVI—3-3-70), 65.
- New Industries set up in Maharashtra. (XLI—5-5-70), 149-50.
- Norms for establishing industries recommended by Pande and Wanchoo Committees. (XXXIX—14-4-70), 165.
- One Union for one Industry. (XXXVII—12-3-70), 49.
- Oyster Button Manufacturing Industry at Mehasi (Bihar). (XXXVIII—31-3-70), 107.
- Pending applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-70), 2-7.
- Pending applications for issue of licences for setting up Industries in Madhya Pradesh. (XXXIX—7-4-70), 45-46.
- Performance of selected Industries in Export performance. (XLI—6-5-70), 31-32.
- Permission for expansion of Birla Industrie (XXXVII—17-3-70), 83.

## INDUSTRY (IES)—Contd.

- Profits in Industries. (XLI—12-5-70), 1-9.  
Public Sector Industries in Ladakh. (XXXIX—7-4-70), 155-56.
- Public Sector Industries in Madhya Pradesh. (XXXVIII—30-3-70), 58.
- Removal of Ban on setting up of fresh production capacities in Industries. (XXXIX—7-4-70), 110-11.
- Remuneration of whole-time Directors in Baroda Rayon Ltd. (XXXVIII—31-3-70) 98.
- Remuneration of whole-time Director in Bombay Oxygen Corporation Ltd. (XXXVIII—31-3-70), 98.
- Re-opening of Industries in West Bengal. (XLI—14-5-70), 101.
- Role of private Industry in National Development. (XXXVIII—24-3-70), 321.
- Schemes for labour participation in national development and industries (XXXIX—16-4-70), 32.
- Scheme for workers' participation in share and profit of Industries. (XXXVII—5-3-70), 136.
- Setting up of Agro-based industries in Bihar. (XXXVIII—24-3-70), 354.
- Setting up of an Industry in Nangal (XXXVIII—24-3-70), 269.
- Setting up of Foreign Trade Development Agency for Industrial Units. (XL—29-4-70), 76-77.
- Setting up of Heavy Industries in Punjab. (XXXIX—7-4-70), 70.
- Setting up of Industries by Indians from East Africa. (XXXVIII—1-4-70), 81.
- Setting up of industries in Backward areas of Madhya Pradesh. (XXXIX—14-4-70), 49.
- Setting up of Industries in Dacoit infested areas of Madhya Pradesh. (XXXVII—17-3-70), 29.
- Setting up of Industries in Egypt. (XXXVIII—25-3-70), 75-76.
- Setting up of industries in Maharashtra. (XXXVIII—31-3-70), 154.
- Setting up of industries in public sector. (XXXVI—24-2-70), 74-75.
- Setting up of Industries in Rajasthan. (XXXVII—17-3-70), 52.
- Setting up of industries in U. P. during fourth Plan. (XXXVI—3-3-70), 115-16.

## INDUSTRY (IES)—Contd.

- Setting up of mineral based and agro based industries in Orissa (XL-21-4-70), 109.
- Setting up of new industries in Mysore State (XLI—5-5-70), 50-51.
- Setting up of public sector industries in Gujarat during 1970-71 (XLI—20-5-70), 58-59.
- Setting up of Public Sector Industries in Manipur. (XXXVIII—31-3-70), 77.
- Setting up of Soyabean based industries. (XLI—14-5-70), 108.
- Shifting of Industries by the Birlas from West Bengal. (XXXVIII—24-3-70), 71-72.
- Shifting of industries from West Bengal (XLI—5-5-70), 159-60.
- Slow growth of Industry due to threat of Nationalisation. (XLI—12-5-70), 121
- Starting of Industries in Public Sector for consumer goods. (XXXVII—17-3-70), 100.
- Steps to encourage Research in Industries. (XXXVI—3-3-70), 99-101.
- Strikes in private, state and public Sector Industries in West Bengal under United Front Government. (XXXVII—5-3-70), 231.
- Study for utilisation of low cost energy for agriculture, industry and irrigation facilities. (XLI—6-5-70), 135-36.
- Study of Cost of Labour and Production in Selected Industries. (XL—23-4-70), 60-61.
- Subsidiary Industries set up in the vicinity of Steel Plants. (XXXVII—10-3-70), 111-112.
- Supply of Steel to export-oriented Industries. (XXXVII—10-3-70), 133-35.
- Tax concessions for industries in backward areas (XLI—1-5-70), 103-66.
- Uniform minimum wages for industries. (XXXVII—5-3-70), 14.
- Unutilised capacity of heavy Industries. (XXXVIII—24-3-70) 356-58.
- Work-based industries in Rajasthan (XLI—13-5-70), 180.
- INLAND WATER TRANSPORT :**
- Building of an Inland Water Transport Fort at Jogigopa (Assam). (XXXVII—13-3-70), 129-30.
- Inland water Transport Committee Report. (XXXVI—27-2-70), 39.
- Schemes re. Inland Water Transport for movement of Defence requirements in Assam. (XXXVI—25-2-70), 157-58.

**INQUIRY COMMISSION(S) :**

Appointment of Shri N. S. Rao as Commission of Inquiry in Haldia-Barauni Pipe Line Case. (XXXIX—20-4-70), 214-15.

Commission of Inquiry in to the Murder of Shri Din Dayal Upadhyaya. (XXXVIII—24-3-70), 179-80.

Extension to Commission on Inquiry in Haldia-Barauni Pipe Line Case. (XXXIX—24-4-70), 211-12.

Recommendations of Enquiry Commission on causes of delay in setting public claims (XLI—5-5-70), 128-29.

Recommendations of Sugar Inquiry Commission. (XL—23-4-70), 1-5.

**INSECTICIDES :**

Ill effect of insecticides used on vegetable cropson human health. (XL—27-4-70) 62-63.

Increase in cases of poisoning as a result of use of household insecticides. (XXXVI—23-2-70) 111.

Indiscriminate use of fertilisers and insecticides. (XXXVII—12-3-70) 64-65.

**INSTITUTE OF CONSTITUTIONAL AND PARLIAMENTARY STUDIES.—**

Grant to and studies made by the Institute of Constitutional and Parliamentary Studies. (XXXVII—17-3-70), 62-64.

**INSTRUMENTATION LTD., PALGHAT, Kerala. (XXXVII—10-3-70), 68.****INSURANCE :**

Insurance of Foodgrains stocked in Warehousing Godowns. (XL—23-4-70), 5-8.

Non-settlement of claims by LIC of certain persons who died near Vijayawda. XXXIX—20-4-70), 138-39.

Records of Insurance Policy Holders in Burma. (XXXIX—20-4-70), 61-62.

Reorientation of loan policies by cooperatives (XXXIX—16-4-70), 96.

Restrictions on insurance of women (XXXVII—16-3-70), 155-56.

Reward to LIC Officers. (XXXIX—20-4-70), 223-24.

**INTEGRAL COACH FACTORY :**

Shooting of workers of Integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.

**INTEGRATED NUTRITION PROGRAMME (XL—28-4-70), 79.****INTER STATE BOARD FOR ANGLO-INDIAN EDUCATION :**

Assistance to Benasthali Vidyapeeth, Dr. Graham's Home and Inter State Board for Anglo-Indian Education. (XLI—15-5-70), 136.

**INTER-STATE DISPUTE(S) :**

"Backawat Tribunal" on Krishna Godawari Intra-State River Water Disputes. (XXXIX—8-4-70), 164-65.

Decision of Chandigarh issue and other inter-State dispute. (XXXVIII—24-3-70), 126-28.

Establishment of Permanent Authority for Inter-state River Disputes. (XXXIX 8-4-70), 110-11.

Increase in inter-State disputes over rivers. (XXXIX—8-4-70), 135-36.

Principles accepted for settlement of Inter-State Border Disputes. (XL—1-5-70) 51-52.

Union Education Minister's letter to Prime Minister Re. Mysore—Maharashtra border dispute (XXXVIII—3-4-70), 103.

**INTERIM RELIEF**

Interim relief for Central Government employees. (XLI—18-5-70), 172.

Interim relief to Class III and IV employees. (XXXVI—2-3-70), 160.

Payment of interim relief to Central Government Employees without any reference to Third Pay Commission. (XL—27-4-70), 39.

**INTERNATIONAL AIR TRANSPORT ASSOCIATION :**

Discussions held between team of International Air Transport Association and Civil Aviation Authorities. (XXXVIII—24-3-70), 140.

**INTERNATIONAL AIRLINES :**

Illegal Practices indulged in by International Airlines. (XXXVII—13-3-70), 139.

**INTERNATIONAL COMPUTERS (P) LTD. :**

Mismanagements in International Computers Manufacturing Limited, Bombay and International Computers (P) Ltd. (XXXIX—7-4-70), 69-70.

**INTERNATIONAL CONTROL COMMISSION :**

Alternate delegate to ICC in Saigon. (XL—29-4-70), 57.



**INTERNATIONAL CONTROL COMMISSION—Contd.**

Request for return of International Control Commission for Cambodia. (XL—22-4-70) 52.

Winding up of International Control Commission in Cambodia. (XXXVI—25-2-70) 114.

*Debates*

India's reported protest against US Vice-President's remarks (C.A.) (XLI—11-5-70), 229-43.

**INTERNATIONAL CONVENTION NO. 88.** (XLI—14-5-70), 144.

**I INTERNATIONAL DEVELOPMENT ASSOCIATION :**

Loans from International Development Association. (XXXVI—2-3-70), 143.

**INTERNATIONAL FILM FESTIVAL :**

Income from recent International Film Festival. (XLI—14-5-70), 180-81.

India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 1-5.

Non-issue of invitation to North Korean Delegation to International Film Festival in Delhi. (XL—30-4-70), 65.

**INTERNATIONAL LABOUR ORGANISATION (XXXVIII—26-3-70), 153.**

Amendment of ILO Convention No. 88. (XXXVI—26-2-70), 154.

*Debates*

Amendment of convention of International Labour Organisation. (H.A.H. Dis.) (XXXVIII—3-4-70), 341-60.

**INTERNATIONAL MONETARY FUND :**

India's representation on International Monetary Fund. (XXXVII—9-3-70) 66.

**INTERNATIONAL RADIO COMMITTEE :** (XXXVII—12-3-70), 195-96.**INTERNATIONAL TELECOMMUNICATION UNION :**

Indian subscription towards International Telecommunication Union (XXXVIII—2-4-70), 39-41.

**INTERNATIONAL TRADE :**

India's share in World Export Trade. (XLI—6-5-70), 90.

Participation of State Governments in the International Trade. (XLI—13-5-70), 49.

Statement by Chairman of State Trading Corporation re. strengthening of India's International Trade. (XLI—6-5-70), 80.

**INTERNATIONAL YOGASHRAM CENTRE, NEW DELHI. (XXXIX—17-4-70) 175-76.**

Allotment of Government accommodation to International Yogashram Centre near Pant Marg, New Delhi. (XL—4-5-70), 130-31.

**INTOXICANTS :**

Cultivation of Charas in Kashmir. (XXXVII—9-3-70), 306.

Death due to consumption of toddy and illicit liquor. (XXXIX—14-4-70), 57.

Increase in consumption of intoxicants in India. (XXXVIII—30-3-70), 163.

Purchase of rum and whisky by different units in Army. (XL—22-4-70), 199.

**INVESTMENT :**

A.R.C. recommendations re. rise in investment in Scientific Departments. (XXXVIII—24-3-70), 108-09.

Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 12-24.

British investment in India. (XXXVII—17-3-70), 60-61.

Foreign Investment Board. (XXXVIII—31-3-70), 90.

Investment by employers in small saving scheme. (XLI—14-5-70), 98-99.

Investment in Indian Shipping Industry (XXXVIII—24-3-70), 229.

Investment of money by Nationalised Banks for jobless. (XXXVI—23-2-70), 206.

New Capital investment by private Companies. (XXXVII—10-3-70), 93-94.

Period of royalty payment to foreign investment. (XXXVIII—24-3-70), 259.

Private Foreign investment in India. (XXXVI—23-2-70), 168-70.

Return on the private sector investments of LIC. (XXXVII—16-3-70), 207-08.

Scope for Japanese Investment in Export-Oriented Production. (XXXVI—24-2-70), 144-45.

**IRAN :**

Agreement for setting up a wagon manufacturing plant in Iran. (XLI—5-5-70), 79.

## IRAN—Contd.

- Agreement with Iran for supply of Crude Oil to Madras Refinery. (XXXIX—20-4-70), 114. (XL—27-4-70), 156-57.
- Contract with Iran for purchase of Ammonia, Sulphur and Phosphoric Acid. (XXXIX—20-4-70), 48-49.
- Differences between India and Iran over proposed joint venture for manufacture of Ammonia in Iran. (XXXIX—19-4-70), 206.
- India's offer to sell I.T.'s share of Iran offshore crude to Italy in Exchange of Fertilizer Plants. (XXXVII—9-3-70), 426.
- Industrial Collaboration with Iran. (XXXVII—18-3-70), 66.
- Invitation extended to former Chief of Staff of Iranian Armed Forces to study India's Defence Production Establishments. (XL—29-4-70), 57-58.
- Iran's support to Pakistan on Kashmir. (XL—29-4-70), 90.
- Purchase of ammonia from Iran. (XXXVII—16-3-70), 89.
- Purchase of Wagons by Iran. (XXXVII—18-3-70), 85-86.
- Setting up of Ammonia Factory in Iran under Joint Ownership of India and Iran. (XXXVI—23-2-70), 145-46.
- Study of Hindi and Urdu in Iranian Universities. (XXXVII—9-3-70), 190.

*Debates*

India's reported offer to help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C.A.). (XXXIX—6-4-70), 217-25.

## IRAQ :

- Iraqi Delegation. (XXXVII—11-3-70), 98-99.
- Joint ventures between India and Iraq in the field of exploring of Crude Oil and Sulphur. (XXXVI—2-3-70), 114.
- Negotiations between India and Iraq for setting up fertilizer Plant in Iraq. (XXXVI—2-3-70), 49.
- Talks between Iraqi Delegation and Minister of State for Communications. (XXXVI—12-3-70), 208-09.
- Visit of Expert Team to Iraq. (XXXIX—14-4-70), 56.

## IRON AND STEEL :

Allocation of iron and steel to Madhya Pradesh. (XXXVII—17-3-70), 187.

## IRON AND STEEL—Contd.

- Allocation of pig iron to Punjab State. (XL—28-4-70), 152.
- Allotment of Iron and Steel to Gujarat. (XLI—12-5-70), 90.
- Ban on forward trading in Steel. (XXXVI—3-3-70), 192.
- Billet requirements of Exporter Re-rollers. (XL—28-4-70), 76.
- Cost of production of Steel. (XXXVIII—24-3-70), 366-67.
- Cost of production of steel at Bokaro steel plant. (XLI—5-5-70), 46-47.
- Demand. Estimates of steel requirements in Fourth and Fifth Plans. (XXXVII—10-3-70), 132-34.
- Distribution of Iron and Steel by Hindustan Steel Ltd. (XLI—12-5-70), 157-58.
- Distribution of iron and steel to small scale industries. (XLI—19-5-70), 102.
- Distribution of iron and steel to small scale units through small scale industries corporations of States. (XLI—19-5-70), 101.
- Distribution of Steel and small scale Industries (XXXIX—7-4-70), 168-70.
- Export of steel. (XXXVII—10-3-70), 79-80
- Export of steel to USSR. (XXXVII—11-3-70), 104-05.
- Impact of rise in price of steel on export of Engineering goods. (XXXVII—11-3-70), 121-22.
- Import of Steel from Japan. (XL—29-4-70), 51.
- Plants for increasing Steel production (XXXVII—10-3-70), 154-55.
- Pool price for Iron and Steel. (XL—28-4-70), 161.
- Production of Iron. (XXXVII—10-3-70), 138-39.
- Production of Iron and Steel. (XXXVIII—24-3-70), 24-34.
- Protest by Mysore Government regarding increase in Steel prices. (XXXVI—3-3-70), 82.
- Requirements and production of Steel. (XXXVI—3-3-70), 141-43.
- Requirement of steel for export of Engineering Goods. (XXXVII—11-3-70), 124.
- Rise in Steel price. (XXXVII—10-3-70), 142.
- Scarce categories of Steel. (XXXVIII—24-3-70), 319.

**IRON AND STEEL—Contd.**

Standardisation of size of steel for manufacturing bitumen drums. (XXXIX—6-4-70), 197.

Steel Prices. (XXXVI—3-3-70), 205.

Steel production in Rourkela Plant. (XXXVI—3-3-70), 51-52.

Supply of Iron ore by private mine owners to Rourkela Steel Plant. (XL—28-4-70), 63.

Supply of Steel to export-oriented Industries. (XXXVII—10-3-70), 133-35.

System of Distribution of Steel. (XXXVII—10-3-70), 117.

Tamil Nadu's Ban on Steel. (XXXVII—10-3-70), 106-07.

Transformation of Joint Plant Committee into Iron and Steel Board. (XXXVII—17-3-70), 41.

**IRON ORE :**

Arrangements to meet demand of quality processed iron ore. (XLI—11-5-70), 108-09.

Demand by Orissa Government for increase in royalty on iron ores. (XLI—11-5-70), 211-12.

Desirability of Export of Iron Ore. (XXXVII—18-3-70), 80.

Discovery of Deposits of Iron Ore in North Arcot District of Tamil Nadu. (XXXVIII—30-3-70), 133.

Export of iron ore. (XXXVII—11-3-70), 149 (XL—22-4-70), 185.

Export of Iron Ore by M.M.T.C. (XLI—6-5-70), 72-73.

Export of iron ore through Paradeep port. 149. (XLI—20-5-70), 135-36.

Export of iron ore to Japan. (XXXVII—11-3-70), 65-66.

Incorporation of price revision clause in the contract entered with Japan for export of Iron ore (XLI—20-5-70), 89-90.

Inter-Ministerial Committee on Export of Iron Ore. (XL—22-4-70), 133.

Iron Ore reserves in Daitari Area. (XXXIX—13-4-70), 77-78.

Recommendations of study team on improving production and competitiveness of Iron ore in World market. (XLI—11-5-70), 127-28.

Revision of Rate of Royalty on Iron Ore. (XXXIX—13-4-70), 149-50.

**IRON ORE—Contd.**

Supply of iron ore to Japan. (XXXVII—11-3-70), 79-80, (XXLIII—25-3-70), 112-13.

Survey for Iron ore Deposits at Cheruppa, (Kerala). (XXXVII—9-3-70), 322.

Survey of Iron Ore Deposits in Mysore. (XXXIX—20-4-70), 110-11.

Uniform import price of iron ore. (XXXVII—11-3-70), 86-87.

**IRON SCRAP :**

Export of Iron Scrap. (XLI—6-5-70), 19-22.

**IRRIGATION**

Aid to States for Implementation of Small irrigation Schemes. (XXXVII—5-3-70), 118-19.

Amount sanctioned for Irrigation Projects in Rajasthan for last three years. (XXXIX—8-4-70), 131-32.

Amount sanctioned for irrigation schemes to Gujarat. (XXXVIII—1-4-70), 75.

Appointment of more agricultural engineers by irrigation departments in States to check waste of irrigation water. (XXXIX—16-4-70), 93.

Assistance provided by Centre to Uttar Pradesh and Tamil Nadu for Power and Irrigation purposes. (XXXVI—25-2-70), 131-32.

Canal Irrigation facilities in U.P. (XL—22-4-70), 61.

Central aid for development of minor irrigation in Bihar during 1970-71. (XL—23-4-70), 159-62.

Central Assistance for Minor Irrigation Schemes in Maharashtra. (XXVIII—2-4-70), 148-49.

Construction of a Dam on river Yamuna. (XLI—6-5-70), 41-42.

Corporations, Commissions, Committees and other bodies of the Ministry of Irrigation and Power. (XXVIII—1-4-70), 148.

Discussion regarding irrigation Problem at National Development Council Meeting held in March, 1970. (XXXIX—8-4-70), 49-50.

Electrified villages and connection to Tubewells. (XLI—6-5-70), 101-02.

Establishment of Minor Irrigation Corporation. (XLI—7-5-70), 68-69.

Financial assistance to West Bengal Government for irrigation Schemes. (XLI—6-5-70), 148-49.

## IRRIGATION—Contd.

- Grants given to Maharashtra for Irrigation Schemes. (XLI—6-5-70), 140.
- Grant to Gujarat for irrigation schemes. (XLI—13-5-70), 67.
- Guide lines for selection of soil areas and terracing for storing rain water in dry regions. (XXXVII—5-3-70), 167.
- Harnessing of river's water in Goa for Irrigation and Power. (XXXVII—18-3-70), 163.
- High cost of indigenous machinery issued for irrigation purposes. (XLI—20-5-70), 117-19.
- Increase in Irrigation Rates by 50 per cent by Bihar Government. (XXXIX—8-4-70), 97.
- Invention of a balanced water pump for Irrigation Purpose. (XXXVII—10-3-70), 80-81.
- Investigation survey for Irrigation Programme at Aaralam Farm. (XL—23-4-70), 210.
- Irrigation facilities in Gujarat. (XXXVIII—1-4-70), 144.
- Irrigation facilities in Manipur. (XXXVII—5-3-70), 128.
- Irrigation facilities in Vidarbha region of Maharashtra. (XL—29-4-70), 142-43.
- Irrigational facilities in Chota Nagpur and Santhal Pargana by Bihar Government. (XXXVI—25-2-70), 52-53.
- Irrigation from river Tapti in East Nimad, Madhya Pradesh. (XXXVII—11-3-70), 70-71.
- Irrigation in Hill Districts of U.P. (XXXV—III—1-4-70), 69.
- Irrigation projects of Gujarat. (XLI—13-5-70), 67.
- Irrigation Project of Maharashtra pending with the Government. (XL—22-4-70), 192.
- Irrigation schemes in Gujarat. (XXXVIII—1-4-70), 72.
- Irrigation schemes submitted by Maharashtra. (XXXIX—8-4-70), 154.
- Land under canal irrigation in entire country. (XXXVII—11-3-70), 135-36.
- Lift irrigation facilities in Rajasthan. (XLI—6-5-70), 139.
- Lift irrigation schemes in States under Fourth Plan and its effect on food production. (XXXVIII—26-3-70), 81-82.

## IRRIGATION—Contd.

- Lift Irrigation Schemes under Fourth Five Year Plan. (XL—22-4-70), 60.
- Machinery to assist peasants in locating ground water for digging irrigation wells. (XLI—7-5-70), 49-50.
- Means of Irrigation in Uttar Pradesh. (XXXVI—25-2-70), 110-11.
- Plan Priorities in Public and Private Sector. (XXXIX—8-4-70), 121-22.
- Plan to utilise surplus water of rivers. (XLI—6-5-70), 40.
- Priority for assistance for lift irrigation scheme (XLI—7-5-70), 84.
- Programme for increase in lift irrigation scheme in States under Fourth Plan. (XLI—7-5-70), 169-70.
- Progress in constructing canals, sinking wells and tube-wells. (XLI—7-5-70), 143-44.
- Ranganga lift irrigation scheme in Naitana. (XXXVIII—1-4-70), 70.
- Study for utilisation of low cost energy for agriculture, industry and irrigation facilities. (XLI—6-5-70), 135-36.
- Supply of Water through Commercial Irrigation system. (XL—22-4-70), 51.
- Surveys for irrigation sources. (XXXVII—11-3-70), 181-82.
- Unirrigated areas in the country and grants for their development. (XXXVII—5-4-70), 99-100.

## IRRIGATION FACILITIES :

- Appointment of a commission to study irrigational facilities. (XXXVIII—26-3-70), 113-14.
- Damage to crops due to lack of irrigation facilities and drought in Hoshangabad and East Nimad (M.P.). (XXVIII—2-4-70), 30-31.
- Irrigation facilities for entire area under cultivation during Fourth Plan. (XL—23-4-70), 146-48.
- Irrigation facilities to the farmers of eastern Uttar Pradesh. (XLI—13-5-70), 177.

## IRRIGATION PROJECT(S) :

- Aid by World Bank for irrigation projects of Andhra Pradesh. (XL—4-5-70), 229.
- Allotment of Funds for Irrigation Projects in Madhya Pradesh. (XXXVI—25-2-70), 156-57.
- Assistance for irrigation project of Madhya Pradesh. (XLI—13-5-70), 148.

**IRRIGATION PROJECTS—Contd.**

- Construction of 525 irrigation projects. (XL—22-4-70), 212.
- Irrigation projects for Madhya Pradesh. (XXXVI—25-2-70), 47-48.
- Irrigation projects of Gujarat and cost thereof. (XLI—13-5-70), 65.
- Minor Irrigation Projects in Madhya Pradesh. (XXXIX—9-4-70), 147-48.
- Minor irrigation projects in States. (XXXIX—16-4-70), 129.
- Multipurpose and Major irrigation projects of West Bengal. (XL—29-4-70), 185-86.
- Proposal for completion of All Irrigation Projects, lying pending due to lack of funds. (XXXVII—11-3-70), 110-11.
- Stoppage of work of Neerar irrigation project, Coimbatore. (XLI—20-5-70), 164-65.
- Survey of Pua Pun irrigation project of Bihar. (XXXVII—11-3-70), 134-35.

**IRRIGATION SCHEME(S)**

- Central assistance for Minor Irrigation Schemes in Gujarat. (XXXVII—12-3-70), 67-68.
- Central Scheme for tubewells, open wells and lift irrigation scheme in Rajasthan under Fourth Plan. (XL—23-4-70), 73-74.
- Expenditure on Minor irrigation scheme. (XXXVII—12-3-70), 156-57.
- Financial Assistance to Rajasthan for Minor Irrigation Schemes during 1969-70. (XXXIX—9-4-70), 110-11.
- Funds for irrigation schemes in Madhya Pradesh. (XXXVI—25-2-70), 148-49.
- Funds provided in Fourth Five Year Plan for Irrigation Schemes. (XXXVII—4-3-70), 115-16.
- Grant of Aid for Irrigation Schemes under PL 480. (XXXVII—18-3-70), 48.
- Haladi irrigating scheme ignored during the last three Plans. (XXXVII—4-3-70), 196-97.
- Irrigation schemes and percentage of Land under irrigation of Himachal Pradesh. (XXXVII—4-3-70), 114-15.
- Irrigation Schemes in Madhya Pradesh. (XXXVI—25-2-70), 149-50, (XLI—13-5-70), 172.
- Irrigation Schemes submitted by Madhya Pradesh. (XXXVII—18-3-70), 60-61.

**IRRIGATION SCHEME(S)—Contd.**

- Irrigation schemes under Indo-German Collaboration. (XL—29-4-70), 126.
- Lift irrigation scheme on Ganga River in Dalman. (U.P.). (XXXVI—25-2-70) 112.
- Major and Minor irrigation schemes provided in annual and Fourth Five-Year Plan. (XXXVII—11-3-70), 106.
- ISLAMIC SECRETARIAT. (XXXVII—11-3-70), 168-69.

**ISRAEL :**

- Economic relation with Israel. (XLI—13-5-70), 44.
- Functioning of friends of Israel Society Sanskrit and Hebrew Society and Servant of God Society. (XL—22-4-70), 135.
- Interference in the internal affairs of India by Israeli representative. (XLI—13-5-70), 53.
- Israeli Embassy's criticism of a Member of Parliament. (XL—29-4-70), 106-07.
- Israeli move to raise issued of publication of "Mein Kampf" in India in U.N.O. (XLI—6-5-70), 88.
- Israeli or other foreign offer of help to bring desert and arid land under cultivation. (XXXIX—16-4-70), 85.
- Israeli participation in International Conference held in India. (XXXIX—8-4-70), 48.
- Israeli protest at flooding of Indian Market with copies of Hitler's Mein Kampf published by Indian Concerns. (XXXVII—18-3-70), 93-94.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 9-16.
- Visit by Israeli Irrigation and agricultural experts. (XXXVIII—1-4-70), 130.

**ITALY :**

- Agreement between India and Italy for exempting their air services from payment of double income-tax. (XXXVII—16-3-70), 92-93.
- Air agreement between India and Italy. (XL—4-5-70), 75-76.
- Import of Indian goods into Italy through other countries. (XXXVII—11-3-70), 44.
- India's offer to sell I.T.'s share of Iran off-shore crude to Italy in Exchange of Fertilizer Plants. (XXXVII—9-3-70), 426.

## ITALY—Contd.

- Italian Submarines for Pakistan. (XL—29-4-70), 111-12.  
Trade delegation to Italy. (XXXVII—11-3-70), 1-5.

## ITHAD MOTOR TRANSPORT(P) LTD. :

- Bifurcation of M/s Ithad Motor Transport (P) Ltd. (XLI—12-5-70), 172-73.  
Loss incurred by M/s Ithad Motor Transport (P) Ltd. (XLI—5-5-70), 72, (XLI—19-5-70), 72-73.  
Meeting of share holders of M/s Ithad Motor Transport(P) Ltd. (XLI—5-5-70), 70-71, (XLI—19-5-70), 71-72.  
Strike in Ithad Motor Transport (P) Ltd. Delhi. (XLI—14-5-70), 177.

## J. B. MANGHARAM &amp; CO. :

- Bank set up by Messers J. B. Mangharam & Co. in Gwalior. (XXXIX—20-4-70) 65-66.

## J. B. OIL MILL :

- Improper utilization of loans given to JB Oil Mill, Sitapur (UP). (XLI—19-5-70), 106.

## JABALPUR :

- Acquisition of private house of Gun Carriage Factory Estate, Jabalpur. (XL—29-4-70) 137.  
Memorandum submitted by workers of Army Workshop at Jabalpur. (XL—22-4-70), 148.  
Representation by Model Vegetable Grower's Association of Jabalpur. (XL—29-4-70), 80.  
Taking over of Agricultural College, Gwalior by Jabalpur Agricultural University. (XL—23-4-70), 108-09.

## JAGADHRI :

- Railway land given on lease near Jagadhri (Northern Railway). (XLI—5-5-70), 139-40.

## JAIL(S) :

- Need for Uniform Jail Manuals in All States. (XXXIX—17-4-70), 105-06.  
Number of Indian political prisoners in East Pak Jails. (XXXVII—18-3-70), 175-76.  
Release of Dr. T. Mascarenhas from the Portuguese Jail. (XXXVI—25-2-70), 77-78.  
Staff of Punjab and Haryana posted in Delhi Jail. (XLI—8-5-70), 158.

## JAINISM :

- Celebration of 2500th Anniversary of Bhagwan Mahavir's Nirvan. (XXXVII—9-3-70), 110.

## JAIPAL SINGH SHRI :

- Commemorative stamp in memory of Shri Jaipal Singh. (XL—30-4-70), 82.  
Obituary reference re: death of (XXXVIII—20-3-70), 1-12.

## JAIPUR :

- Action on Memorandum by All India Class IV Railway Worker's Association, Jaipur. (XXXIX—7-4-70), 101-02.  
Arrest of Pakistani Nationals in Jaipur. (XXXVI—27-2-70), 172.  
Broadcasting of an objectionable drama at Jaipur AIR Station. (XXXIX—16-4-70), 82.  
Charge sheet served on booking clerks of Jaipur station (Western Railway). (XLI—5-5-70), 137.  
Direct Telephone line between Sawai Madhopur-Jaipur and Gangapur-Jaipur (XXXIX—9-4-70), 79-80.  
Laying of S.A.X. Telephone Cables in Lalset in Jaipur Division. (XLI—14-5-70), 198.  
Minimum wages for Casual Labourers and Gangmen at Jaipur and Alwar. (XXXIX—7-4-70), 102-03.  
Recovery of material stolen from Jaipur Museum. (XXXVIII—3-4-70), 153-54.  
Seizure of Books of Jaipur Metals Ltd. (XXXIX—20-4-70), 180.  
Setting up of Public Telephone booths in Jaipur Division. (XLI—14-5-70), 196-97.

## JAIPURIAS :

- Licence to Jaipuria of Kanpur for setting up of fibre plant in Rai Bareilly and textile mill at Mau in Azamgarh. (XXXVII—16-11-70), 83-84.

## JALGAON :

- Setting up of Banana powder production Plant in Jalgaon (Maharashtra). (XXXV—II—5-3-70), 70.

## JAMIA MILLIA ISLAMIA :

- Admission to colleges of Delhi University and Jamia Milia Islamia. (XXXVII—13-3-70), 93-94.  
Enquiry into Jamia Millia, New Delhi Fire. (XXXVI—27-2-70), 140.

**JAMAIR AIRLINES :**

Grant of licence to Jamair Airlines to operate passenger services in Rajasthan and Punjab. (XXXIX—17-4-70), 188-89.

**JAMMU AND KASHMIR :**

- Activities of Pakistani Agents and Saboteurs in Kashmir. (XXXVII—13-3-70), 101-02.
- Air Marshal Asgar Khan's statement regarding settlement of Kashmir dispute through guerilla war. (XXXVII—11-3-70), 102-03.
- Allegations in "Azad Kashmir" regarding J. K. Territory handed over by Pakistan to China. (XXXVII—4-3-70), 190-91.
- Allegations regarding Pakistan's efforts to win support on Kashmir in U.N. (XXXVII—4-3-70), 185.
- Alleged British Connivance at invasion of Kashmir by Pakistan. (XXXVI—25-2-70), 162-63.
- Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.
- Anti-National army in Doda District of Jammu. (XL—1-5-70), 154.
- Application of article 335 of the Constitution to Jammu and Kashmir. (XL—1-5-70), 147-48.
- Arrangement for plying Tourist Bus Service from Delhi to Kashmir. (XXXVIII—24-3-70), 181.
- Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—1-4-70), 105.
- Arrest of Pakistani saboteurs in Jammu & Kashmir. (XXXVIII—3-4-70), 174-75.
- Bilateral Settlement of Kashmir dispute. (XXXVII—18-3-70), 158.
- Bye-elections to Ramgarh, and other Assembly Constituencies in Jammu and Kashmir. (XL—21-4-70), 75-76.
- Central assistance to Kashmir artisans. (XL—29-4-70), 86-87.
- Conditions in Pak-occupied Kashmir. (XL—22-4-70), 167.
- Cultivation of Charas in Kashmir. (XXXVII—9-3-70), 306.
- Expenditure on Hydel Project in Kargil. (XL—29-4-70), 146.
- Extension of unlawful Activities (Prevention) Act to Jammu and Kashmir State. (XXXVIII—24-3-70), 59.
- Fast threat By leader of Jammu Rehabilitation Association. (XXXIX—9-4-70), 158-59.

**JAMMU AND KASHMIR—Contd.**

- Firing by Pakistani Militarymen in Rajauri Sector of Jammu. (XXXVII—13-3-70), 156.
- Forest fires in Jammu and Kashmir. (XXXIX—17-4-70), 65.
- Forest Official of Jammu and Kashmir Government working as a Pakistani Spy. (XXXIX—17-4-70), 73-74.
- Gandhi Memorial in Kashmir. (XXXVII—13-3-70) 97-98.
- Grants to Jammu and Kashmir State. (XXXVIII—3-4-70), 51.
- Guerilla type struggle for liberation of Jammu and Kashmir. (XLI—15-5-70), 77.
- High power medium wave transmitter at Jammu. (XLI—7-5-70) 143.
- Hydel capacity of Jammu and Kashmir. (XXXIX—8-4-70), 8-13.
- Indo-Pak amity tied with settlement of Kashmir and Farakka issues. (XXXVI—4-3-70) 61-62.
- Indo-U.S.S.R. Agreement on Forest Wealth of Jammu and Kashmir. (XXXIX—14-4-70), 77.
- Iran's Support to Pakistan on Kashmir. (XL—29-4-70), 90.
- Jordan's support to Pakistan on Kashmir (XL 22-4-70), 105.
- Kashmir commando Unit set in Pak-occupied Kashmir. (XXXVIII—25-3-70), 24-27.
- Location of sulphur and Borax deposits in Jammu and Kashmir State. (XXXVII—9-3-70), 347.
- North Vietnam's Stand on Kashmir. (XXXVII—4-3-70), 170-71.
- Oil drilling operation in Saruinsar Lake in J. & K. State. (XXXIX—13-4-70), 195-96.
- Organising of Guerilla type warfare in Kashmir. (XXXVIII—25-3-70), 43.
- Pak President to discuss Kashmir with Soviet Leaders during his Tour to U.S.S.R. (XXXVI—25-2-70), 103-04.
- Pak spies in Jammu and Kashmir. (XLI—15-5-70), 79.
- Pakistani infiltrators in Jammu and Kashmir. (XXXVIII—3-4-70), 201.
- Permission sought by Sheikh Abdullah for inviting representatives of Pak. occupied Kashmir to all-party convention. (XXXVII—13-3-70), 195.

**JAMMU AND KASHMIR—Contd.**

- Public sector industries in Jammu and Kashmir, Himachal Pradesh, Punjab, Haryana and Chandigarh. (XLI—5-3-70), 79-80.
- Recovery of Arms and Ammunition in West Bengal Rajasthan and Jammu and Kashmir. (XXXIX—17-4-70), 104-05.
- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Rehabilitation of persons displaced in 1965 Indo-Pak. conflict from Jammu and Kashmir borders. (XXVIII—2-4-70) 77.
- Release of Pakistani Agents in Kashmir. (XXXVIII—24-3-70), 150-51.
- Remarks about Tibet's Trade with India in a Text Books on Geography prescribed for Schools in Jammu. (XXXVII—13-3-70), 171.
- Restriction on movement of Willow Clefts by Jammu and Kashmir Government (XLI—12-5-70), 158-59.
- Sheikh Mohd. Abdullah's letter to Pak President to permit persons to attend J. & K. people's covention. (XLI—15-5-70), 85-87.
- Shift in Russian Stand on Kashmir. (XXXVIII—1-4-70), 62.
- Status Quo for Jammu and Kashmir. (XXXVIII—25-3-70), 108-109.
- Study of Pak Aggression in Kutch and Kashmir. (XL—29-4-70), 114-15.
- Trade relations between Kashmir and Pakistan. (XLI—6-5-70), 111.

*Debates*

- No. implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh (Dis.). (XXXVIII—2-4-70), 295-330.
- Prorogation of Jammu and Kashmir Legislature. (XXXVII—16-3-70), 254-61.
- Prorogation of J & K Legislature (C. A.) (XXXVII 17-3-70). 193—217.

**JAMSHEDPUR**

- Medical Facilities to P & T Employees of Jamshedpur. (XL—23-4-70), 117.
- Losses due to strike in Engineering Industry in Jamshedpur. (XXXVII— 5-3-70). 72-74.
- Telco strike in Jamshedpur. (XXXVII—5-3-70), 139.
- Victimisation of Engineering workers of Jamshedpur. (XL—23-4-70), 90.

**JAPAN**

- Agreements with Japan for export of ground-nut extractions. (XLI—6-3-70), 157-58.
- Air India's proposal for six week package tour for MP's and their wives to Japan. (XXXVIII—3-4-70), 62-63.
- Competition from Japan in the exports of Handicrafts. (XXXVIII—25-3-70), 47-49.
- Contract given to M/s T.Y. Engineering Company of Japan for supply of equipment for Goa Fertilizer Project. (XXXIX 20-4-70), 15-51.
- Contract with Japan for Ore Export. (XXXIX—17-4-70), 31-43.
- Development of a New variety of Soybean in Japan. (XL—23-4-70), 190-91.
- Discussion with Japanese Delegation (XXXIX—13-4-70), 208.
- Exhibition organised by Japan External Trade Organisation. (XXXVI—25-2-70), 172.
- Expansion of Tele-Communication Service in Collaboration with Japan. (XXVIII—2-4-70), 16-22.
- Expenditure on Expo-70 to be held in Japan. (XXXVII—18-3-70), 40-41.
- Expenditure on Expo-70 Exhibition in Japan. (XXXIX—8-4-70), 105-06.
- Expert Team to Japan. (XXXVII—18-3-70), 66-67.
- Export of iron ore to Japan. (XXXVII—11-3-70), 63-66.
- Impact of price of fertiliser on production of rice. (XXXVI—26-2-70), 107-08.
- Import of Steel From Japan. (XL—29-4-70), 51.
- Incorporation of price revision clause in the contract entered with Japan for export of iron ore. (XLI—20-5-70), 89-90.
- Indian Delegation to Japan to study small scale Industries. (XXXVII—17-3-70), 132-33.
- Indian Trade Team for Japan. (XXXVII—4-3-70), 86.
- Indo-Japanese Trade Relations. (XL—22-4-70), 104.
- Japanese Loan to India. (XXXIX—6-4-70) 207.
- Loans from Japan. (XXXIX—6-4-70), 113
- Offer of help from Japan for Development of Bailadilla Japan Ore Mines XL—4-3-70, 95-96.
- Offer of help from Japan for expansion of Vishakhapatnam Port. (XL—4-3-70), 95.



**JAPAN—Contd.**

Participation in Expo-70 to be held in Japan. (XXXVIII—25-3-70), 167-68.

Production of automatic watches. (XLI—5-5-70), 26-28.

Purchase of know-how from Japan for use in small scale Units. (XXXVI—3-3-70), 53-54.

Report by delegation of Engineering Exports Promotion Council of Japan. (XLI—6-3-70), 76-77.

Scope for Japanese Investment in Export-Oriented Production. (XXXVI—24-2-70), 144-45.

Search of Baggage of Official Delegation visiting Japan. (XXXIX—20-4-70), 100-01.

Seizure of Japanese cloth in Bombay. (XXXVI—23-2-70), 124-25.

Smuggling of Japanese Goods. (XXXVI—23-2-70), 223-24.

Spr. ce satellite launched by Japan. (XXXV—II—11-3-70) 103.

Supply of iron ore to Japan. (XXXVII—11-3-70), 79-80.

Supply of iron ore to Japan. (XXXVIII—25-3-70), 112-13.

Supply of tankers of Japanese shipyards. (XLI—15-5-70), 176.

Visit by a productivity team to Japan to study electronic Industries. (XXXVII—17-3-70), 64.

Visit by Japanese Survey Mission. (XXXVI—2-3-70), 71.

Visit by MMTC Delegation to Japan. (XXXVII—11-3-70), 171-72.

Visit by the Chairman of MMTC to Japan. (XXXVII—18-3-70), 110.

Visit of dignitaries to India Pavillion—Expo'70 in Osaka-Japan. (XLI—20-5-70), 139-40.

**JAUNDICE :**

Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation. (C.A.). (XXXIX—10-4-70), 211-24.

**JAWAHAR JYOTI :**  
(XLI—11-5-70), 119.

Expenditure on 'Jawahar Jyoti' in Nehru Museum, New Delhi. (XXXIX—6-4-1970), 93-94.

**JAWAHARLAL NEHRU UNIVERSITY :**  
(XXXIX—17-4-70), 99.

**JAWAHARLAL NEHRU UNIVERSITY—Contd.**

Affiliation of educational Institutions with Jawaharlal Nehru University. (XXXVIII—24-3-70), 37-38.

Affiliation of Hindi Medium Colleges of South with Jawaharlal Nehru University. (XXXVIII—24-3-70), 199-200.

**JAWAN(S) :**

Adulterated Milk supplied to Jawans by a contractor. (XXXVI—25-2-70), 37-38.

Improvement in Kit supplied to Jawans (XL—29-4-70), 41-42.

Services of Army Jawans utilized by Officer for Domestic Purposes. (XL—29-4-70) 49-50.

Supply of Newspapers and Magazine to Jawans. (XL—29-4-70), 141.

Vividh Bharati Programmes for Jawans (XXXVII—12-3-70), 179-80.

See also "Armed Forces" and "Defence Personnel".

**JAYASHREE CHEMICALS LTD. :**

Manufacture of Sodium Hydrosulphite by M/s Jayshree Chemicals Ltd., Calcutta (XXXIX—7-4-70), 63-64.

**JEDDAH :**

Foreign Minister's meet at Jeddah. (XXXVII—11-3-70), 161.

India's participation in Jeddah meet. (XXXVIII—25-3-70), 45-47.

Pakistan's threat to boycott Jeddah meet on India's participation. (XXXVIII—25-3-70), 1-8.

**JESSOP & CO. :**

Nationalisation of Jessop and Company, Calcutta. (XXXVI—3-3-70), 159-60.

Payment of Compensation for Shares in M/s Jessop and Company Ltd. (XL—28-4-70), 29-30.

**JEWELS :**

Exemption of Jewels from Taxation. (XXXIX—6-4-70), 130.

**JIND :**

Milk powder plant at Jind. (XXXVIII—24-3-70), 290.

**JOHN TAYLOR AND COMPANY :**

Consultants deputed by Messrs John Taylor and Company. (XXXVI—23-2-70), 174-75.

## JOINT COMMITTEE ON OFFICES OF PROFIT :

Recommendation to Rajya Sabha to fill Vacancy (XXXIX—6-4-70), 326-27.

## JOINT CONSULATION MACHINERY :

Participation by All India Defence Employees' Federation in Joint Consultative Machinery. (XXXVIII—3-4-70), 46-47.

## JOINT CYPHER BUREAU :

Promotion of Technical Assistants to Class II Posts in Joint Cypher Bureau. (XXXVII—18-3-70), 121-22.

## JOINT MANAGEMENT COUNCIL :

Joint Management councils in Industries and Worker's Participation in Management. (XXXVII—5-3-70), 227-28.

## JOINT PAKISTANI SAUDI ARABIAN BANK. (XXXVII—4-3-70), 87-88.

## JOINT PLANT COMMITTEE :

Transformation of Joint Plant Committee into Iron and Steel Board. (XXXVII—17-3-70), 41.

Violation of Instructions issued by Joint Plant Committee Re-acceptance of Planned indents. (XXXIX—7-4-70), 85.

## JORDAN :

Decision re : posting of Ambassadors to Morocco and Jordan. (XLI—6-5-70), 59-60.

Jordan's support to Pakistan on Kashmir. (XL—22-4-70), 105.

## JOSHI, DR. :

Taking over of Dr. Joshi's Memorial Hospital and Nursing Home, Delhi. (XL—27-4-70), 103-04.

## JOSHIMATH :

Memorandum given by Residents of Joshimath to the Ex-Defence Minister and Prime Minister. (XXXVII—18-3-70), 97-98.

## JOURNALS :

Enquiry into shares held by Shrimati Aruna Asaf Ali in Journals and newspapers. (XXXIX—20-4-70), 224.

Journals and magazines published by foreign embassies. (XXXVIII—26-3-70), 137-40.

Scientific Journals Brought out by Defence Research and Development Organisation. (XXXVI—25-2-70), 50-51.

## JOURNALISTS :

Abusing of a Press Correspondent by Australian Captain Lawry at Calcutta Cricket Test Match. (XXXIX—10-4-70), 185.

## JOURNALISTS—Contd.

Expulsion of certain British Journalists from India. (XXXVI—26-2-70), 156.

Indian Journalists denied entry in Jeddah Meet. (XXXIX—8-4-70), 108-09.

Introduction of Indian Journalistic Services. (XXVIII—2-4-70), 138-39.

Levy of Income and Wealth Tax on writers Journalists and Scientists. (XXXIX—20-4-70), 142-43.

Observations made by a team of Journalists re : Kandla Free Port. (XXXIX—10-4-70), 171.

Prime Minister's meeting with Journalists. (XXXVI—25-2-70), 79.

Sanction of Telephone connections to Journalists under exempted category. (XXXV—26-2-70), 171-72.

## JOURNALISM :

Training facilities for Journalism in Madhya Pradesh. (XXXVII—5-3-70), 83-84.

## JUDGES :

Amendment of Constitution to Bar Judges from Holding Political Posts. (XXXIX—10-4-70), 63.

Appointment of High Court Judge. (XXXIX—10-4-70), 63.

Appointment of Judges for heading commissions of inquiry. (XXXVIII—3-4-70), 37.

Appointment of judges to Punjab and Haryana High Court. (XL—24-4-70), 94.

Appointment of retired Supreme Court Judges to Govt. Jobs. (XXXVIII—24-5-70), 103-04.

Ban on appointment of Judges to Political Offices. (XXXVII—13-3-70), 82.

Concern over the appointment of Advocates as Judges of Delhi High Court (XXXIX—17-4-70), 81-82.

Service conditions of Supreme Court and High Court Judges. (XXXIX—17-4-70), 51-53.

Revision of salaries of Judges of High Courts and Supreme Court. (XXXVI—27-2-70), 59.

Views of Chief Justice of India on present methods and procedures to get justice. (XL—24-4-70), 77.

## JUDICIARY :

Creation of a separate Ministry of Justice to deal with problems of judiciary and delays in courts. (XLI—15-5-70), 61.

**JULLUNDUR :**

University at Jullundur. (XXXIX—17-4-70), 111-13.

**JUTE :**

Abolition of Export Duty on Jute Manufactures. (XL—29-4-70), 94.

Diversification of Exports. (XL—29-4-70), 43.

Expansion and growth of jute industry during Seventies. (XLI—6-5-70), 59.

Expansion and Modernisation of Jute Industry. (XL—29-4-70), 87-88.

Export of Jute to European Economic Community. (XXXVII—4-3-70), 9-19.

Fall in the export of jute as compared to that of Pakistan. (XLI—13-5-70), 107.

Fall in the prices of Raw Jute. (XXXVII—4-3-70), 148-49.

Licence for setting up a jute Mill at Jagatpur. (XXXVIII—25-3-70), 77-78.

Manufacture of weaving machines for cotton and jute textile. (XLI—5-5-70), 76.

Measures adopted to Popularise jute goods in foreign countries. (XLI—13-5-70), 155.

Nationalisation of export of jute and tea. (XLI—20-5-70), 55.

Placing of Orders for manufacturing Jute Mail Bags to parachute factory, Kanpur instead of small scale Manufacturers. (XXXVIII—24-3-70), 315-16.

Production, consumption and purchase of jute. (XLI—20-5-70), 73-74.

Production of Jute. (XL—29-4-70), 161-62.

Purchase of Jute by S.T.C. (XXXVII—11-3-70), 147-48.

Reduction in the price of Hessian and Sacking to Safeguard Exports. (XL—22-4-70), 46.

Resumption of Trade in Jute with Pakistan. (XL—29-4-70), 45.

Setting up of a Jute Mill at Paradeep. (XXXVII—18-3-70), 178.

Shortage of jute products. (XLI—20-5-70), 148-49.

Talks with other countries on jute and cotton textiles. (XXXVIII—25-3-70), 44-45.

**KACHCHATIVU ISLAND :**

Ceylonese police in Kachchativu Island during festival. (XXXVIII—25-3-70), 129.

**KADAMPARAI HYDEL SCHEME :**

Sanction for Kadamparai Hydro Electric Scheme, Coimbatore. (XLI—20-5-70), 165.

**KADAUA DAM PROJECT :**

Height of. (XL—29-4-70), 183-84.

Kadana Dam on river Mahi. (XLI—6-5-70), 120-21.

Kadana Projects' report. (XL—29-4-70), 181-82.

Meeting of Chief Ministers of Gujarat and Rajasthan re : Kadana project. (Xi—29-4-70), 182-83.

**KAIRA COOP. SOCIETY :**

Goods manufactured by, (XXXVI—24-2-70), 157-58.

**KALAGARH DAM PROJECT :**

Kalagarh Dam project on Ramganga. (XXXVI—25-2-70), 31-32.

**KALPAKKAM ATOMIC PROJECT :**

Atomic Reactor at Kalpakkam. (XXXVII—18-3-70), 103-04.

Unsatisfactory progress of Kalpakkam Atomic Project. (XXXVII—11-3-70), 113.

**KALKA :**

Merger of Kalka with Himachal Pradesh. (XXXVIII—24-3-70), 155.

**KAMALA EMBANKMENT(S) :**

Extension of Kamala Embankments beyond JaiNagar (Bihar). (XXXVI—25-2-70), 173.

Extension of Kamala Embankment upto Sisapani. (XXXVII—18-3-70), 181-82.

Extension of Kamala Embankment upto Sisapani. (XLI—6-5-70), 114-15.

Extension of Kamala embankment upto Sisapani in Nepal. (XLI—20-5-70), 133.

**KAMANI ENGINEERS, M/S :**

Setting up of a pig iron factory in Rajasthan by M/s Kamani Engineers. (XL—28-4-70), 125.

**KAMPTEE CANTT. :**

Demand for upgrading of Kamptee Cantt, to B-I Class. (XXXVIII—30-3-70), 94.

**KANDLA FREE TRADE ZONE :**

Population of, (XLI—13-5-70), 113.

**KANDLA PORT :**

Proposal to expand capacity of (XLI—8-5-70), 94.

**KANDLA PROJECT :**

World Bank Loan for, (XXXIX—20-4-70), 136-37.

**KANGASABATI PROJECT :**

Estimated cost of Kangasabati project in West Bengal. (XXXVIII—25-3-70), 106-07.

**KANGRA :**

Sub-post offices and Branch post offices attached with head office at, (XXXIX—16-4-70), 138.

**KANGRA VALLEY :**

Survey of land on Kangra Valley Section (Northern Railway). (XXXIX—7-4-70), 174.

**KANNADA :**

Kannada film "Samaskar". (XL—30-4-70), 15-20.

**KANPUR :**

Decisions taken by D.G.O.F's Industrial Council at a meeting held in, (XL—22-4-70), 122.

Houses for Workers in Kanpur under Industrial Housing Scheme. (XXXIX—20-4-70), 83.

Implementation of recommendations of leather wage Board by Tannery Owners in, (XXXVII—5-3-70), 41-42.

Incidence of T.B. Cases in, (XXXVI—23-2-70), 130-31.

New Victoria Cotton Mills, (XL—29-4-70), 24-26.

Non-Deposit of EPF Dues by Employers in, (XL—23-4-70), 125.

Non-payment of EPF and ESI dues by textile mills in, (XXXIX—16-4-70), '92.

Post Offices and Sub-Post Offices in Kanpur District. (XL—23-4-70), 130-32.

Production progress at Kanpur Fertiliser Factory. (XXXVII—16-3-70), 156-57.

Scheme for manufacture of methoxyclore by a Kanpur firm. (XLI—19-5-70), 162.

Setting up of alloy steel plants at Kanpur and in TamilNada. (XX—21-4-70), 10-12a

Shifting of ordnance equipment Unit from Calcutta to, (XXXVII—11-3-70), 114.

Smuggling of automatic weapons from ordnance factory, (XLI—20-5-70), 163-64.

**KANPUR—Contd.**

Speech of Dr. C. V. Raman at, (XXXVIII—24-3-70), 111.

Taking over of sick Mills of, (XXXVI—25-2-70), 54.

**KAPADIAS, M/S :**

Kapadia family's control over Standard Drum and Barrel Manufacturing Company, Bombay. (XL—5-5-70), 44-45.

Killick group of Industries controlled by M/s Kapadia Brothers. (XLI—5-5-70), 105-06.

Payment of Income Tax by Kapadia Bros., Bombay. (XL—4-4-70), 40-42.

Purchase of equity shares by M/s Kapadias of Bombay. (XL—4-5-70), 128-30.

**KAPUR COMMISSION :**

Report by Kapur Commission on Bharat Sewak Samaj. (XXXVII—5-3-70), 93.

**KARANJINAN IRRIGATION PROJECT :**

Allocation for Karanjinan Irrigation Project, Maharashtra. (XLI—13-5-70), 64.

**KARGIL :**

Expenditure on Hydrel Project in, (XL—29-4-70), 146.

Vetrinary Hospital for, (XL—23-4-70), 94.

**KARNAFULI PROJECT :**

Help to Pakistan for Karnafuli and Tista Projects. (XL—29-4-70), 121-22.

**KAROL BAGH :**

Widening of Desh Bandhu Gupta Road in Karol Bagh, Delhi. (XXXIX—20-4-70), 181.

**KARWAR PORT :**

Development of Karwar Port in Mysore. (XXXVI—27-2-70), 187-88.

**KASHMIR COMMANDO UNIT :**

Kashmir Commando Unit set in Pak-occupied Kashmir. (XXXVIII—25-3-70), 24-27.

**KASTURBA HOME :**

Inhuman treatment of inmates of Kasturba Home, Lajpat Nagar, New Delhi. (XLI—12-5-70), 92-93.

**KATHMANDU :**

Meeting with the Chinese leaders at, (XXXVII—18-3-70), 188.

**KATYURI CAPITAL :**

Discovery re: location of. (XL—24-4-70), 150.

**KAUSHAMBI :**

Grants to Allahabad University for Research and Excavation work in Kaushambi. (XXXIX—17-4-70), 179-80.

**KAZIRANGA GAME RESERVE :**

Conversion of Kaziranga Game Reserve in Assam as a natural Zoological park. (XXXVII—12-3-70), 76-77.

**KENYA :**

Closure of Indian Business in, (XXXVI—25-2-70), 19-26.

Establishment of a paper factory in Kenya by a Birla firm. (XXXVII—11-3-70), 87.

*Debates*

Closure of Indian Business in Kenya (H.A. H. Dis.). (XXXVII—16-3-70), 355-70.

**KERALA :**

AIR stations in, (XXXIX—16-4-70), 74.

A.I.R. Transmission Units in, (XL—30-4-70), 100.

Acquisition of land for precision instruments factory in, (XLI—12-5-70), 97-98.

Additional Assistance to Kerala for Kanjirapuzha and Thashassi Irrigation Projects. (XXXIX—8-4-70), 161-62.

Additional assistance to Kerala for Kuttiadi and Pamba Irrigation Project. (XXXIX—8-4-70), 93.

Allocation for development of Kerala during Fourth Plan. (XL—22-4-70), 109.

Allotment under IV Plan for Master Plan for Development of Fishery of, (XXXVI—26-2-70), 85-86.

Annual Plan outlay for, (XXXVII—4-3-70), 81.

British apprehension on nationalisation of British owned plantations in, (XLI—20-5-70), 42.

C.R.P. in, (XXXVI—27-2-70), 27-28.

C.R.P. deployed in, (XXXVIII—24-3-70), 50-51.

Central Advice reg. Nationalisation of Plantation Industry in, (XXXVII—11-3-70), 151.

Central aid to Kerala for purchase of improved agricultural equipments and seeds during 1967, 1968 and 1969. (XL—30-4-70), 89-90.

**KERALA—Contd.**

Central grant for tube wells in, (XXXIX—16-4-70), 87.

Central state farm at Cannanore. (XXXVIII—26-3-70), 173-74.

Centrally sponsored projects in, (XL—4-5-70), 227-28.

Coastal Railway-lines from Ernakulam to Quilon in, (XXXVI—3-3-70), 171.

Confirmation of Temporary Clerks against Senior Clerks in P. & T. Department, Palghat. (XXXVIII—2-4-70), 157.

Construction of Meendakara bridge in, (XLI—15-5-70), 57-58.

Crisis in Cashew Industry in, (XXXVII—10-3-70), 70-71.

Crisis in Handloom Industry in Kerala due to rise in price of cotton-yarn. (XXXIX—8-4-70), 95.

Decrease in mineral production in, (XLI—11-5-70), 132-33.

Demand for raised platform at Kotikulam, Cannanore District, (XXXVI—3-3-70), 78-79.

Despatch of Consignment of Vegetables and Fresh Fruit without Parcel Way Bill. (XXXIX—14-4-70), 145.

Development of cottage industries in, (XL—21-4-70), 94.

Expenditure on Development of Agriculture in, (XXXIX—9-4-70), 161-62.

Iddikki Project. (XL—29-4-70), 26-23.

Inclusion of Kerala Land Reforms (Amendment), Act, 1969 in the Constitution. (XXXVIII—26-3-70), 90-91.

Increase in Kerala State Plan Outlay. (XXXVII—18-3-70), 125-26.

Increase in rice quota for Kerala. (XXXVI—26-2-70), 213.

Instigation of communal riots in, (XXXVIII—3-4-70), 437-38.

Instrumentation Ltd., Palghat, (XXXVII—10-3-70), 68.

Introduction of Electric Trains in, (XXXVI—3-3-70), 1-5.

Introduction of Employees Provident Fund and E.S.I. Schemes in Cashew Industry in, (XXXVI—26-2-70), 213-14.

Kerala Chief Ministers Press Conference Broadcast over AIR, Trivandrum. (XXXVII—12-3-70), 97.

Kerala Minister's Broadcast against Transport workers' strike. (XXXVII—12-3-70) 194-95.

**KERALA—Contd.**

- Kerala Minister's Broadcast on 22nd January, 1970 (XXXVII—12-3-70), 48-49.
- Kerala Transport Strike. (XL—30-4-70), 84-85.
- Loans and grants to small scale Industries in Kerala by Central Government. (XXXVII—10-3-70), 196.
- Loss incurred due to unloading of boiled rice at Valiyathura, (XXXVIII—26-3-70), 185.
- Nationalisation of foreign owned tea plantations in, (XL—29-4-70), 174-75.
- Non-implementation of central directives to, (XLI—15-5-70), 141-42.
- Office of Defence Accounts in, (XXXVII—9-3-70), 301.
- Patrolling by Customs Parties of Guruvayur (XXXIX—20-4-70), 183-84.
- Pending applications for issue of licences for setting up Industries in Kerala State. (XXIX—7-4-70), 2-7.
- Pre-Degree Examination of, (XXXVI—27-2-70), 138.
- President's assent to West Bengal and Kerala Govt's Bills on compulsory recognition of Trade Unions. (XXXVII—9-3-70), 106.
- Recovery of arms and ammunition in, (XL—1-5-70), 42-43.
- Reduction in Ration quota in, (XXVIII—2-4-70), 157-58.
- Replacement of out-moded Railway Carriages in, (XXXVI—24-2-70), 231.
- Reported Help offered by U.S.S.R. Ambassador to Kerala Government. (XL—29-4-70), 67-68.
- Representation from Central Government Small Scale Industries Organisation Employees Union, (XXXVI—26-2-70), 172.
- Request by Kerala Government to include Beedies in purchase Programme of army purchase organisation. (XXXIX—8-4-70), 93-24
- Rural Electrification and Energisation of Pump set schemes of, (XL—29-4-70), 107.
- Scheme for training in Tailoring and Needle work to Harijan Boys and Girls of, (XXXVII—17-3-70), 75-76.
- Selection of a new variety of paddy "Taniyan-3" in, (XLI—7-5-70), 84-85.
- Separate Financial Corporation to assist small scale Industries for Harijans in, (XXXVII—17-3-70), 37.

**KERALA—Concl'd.**

- Setting up of automobile tyre and tube factory in, (XLI—5-5-70), 92.
- Setting up of Ceramic Plant at Kundara, (XXXIX—14-4-70), 145.
- Setting up of Steel Plant in, (XXXVII—17-3-70), 156.
- Shifting of Directorate of Cashew Development from Calicut to Ernakulam. (XL—30-4-70), 144.
- Shifting of PVS Beedi Factory from Kerala to Mysore State. (XL—30-4-70), 73-74.
- Shortage of Transformers in, (XL—29-4-70), 170.
- Small Savings Scheme in, (XL—27-4-70), 190-91.
- Starting of a Cashew Research station by Kerala State Cashew Development Corporation. (XXXVI—26-2-70), 56-57.
- Supply of Rice to, (XXXVI—26-2-70), 30.
- Survey for Iron ore Deposits at Cheruppa, (XXXVII—9-3-70), 322.
- Tablet for Family Planning prepared from indigenous medicines in, (XL—4-5-70), 112.
- Tourist Traffic to Thekkady (Kerala) wildlife sanctuary. (XXXIX—17-4-70), 125-26.
- Tribal research Institution in, (XXXVII—17-3-70), 77-78.
- Unearthing of concealed arms in, (XXXVIII—3-4-70), 126.
- Working of Indo-Norwegian Project for Exploratory Fishing on Kerala Coast. (XXXVI—26-2-70), 214-15.
- KERALA GRANDHA SALA SANGHAM:**  
Kerala Grandha Sala Sangham, Trivandrum. (XLI—15-5-70), 96.
- KEROSENE OIL :**
- Blackmarketing in kerosene oil in North Bihar. (XXXVII—16-3-70), 163-64.
- Firms dealing in Kerosene Oil in the Name of M/s Radhakrishnan Vimalkumar. (XXXVII—9-3-70), 277.
- Increase in price of kerosene oil in Bihar. (XXI—18-5-70), 169.
- Kerosene Demand during 1970-71. (XL—4-5-70), 182-83.
- Scarcity of kerosene oil in North Bihar (XLI—18-5-70), 131.

**KEROSENE OIL—Contd.**

Scarcity of Kerosene Oil in North Uttar Pradesh. (XXXIX—20-4-70), 131.

Self-sufficiency in, (XXXIX—6-4-70), 170.

Short supply and adulteration of, (XXXLII—16-3-70), 51-52.

See also "Oil".

**KHADI GOODS :**

Production of, (XLI—5-5-70), 99-100.

**KHADI & VILLAGE INDUSTRY :**

Allowances drawn by Chairman of R.V.I.C. (XL—28-4-70), 94.

Asoka Mehta Committee report on, (XXXVII—10-3-70), 163-64.

**KHADI AND VILLAGE INDUSTRIES COMMISSION :**

Demand for representation to Khadi and Village Industries Commission Employees in governing body of the Commission. (XXXVII—17-3-70), 154.

Demand of Khadi Commission Karamchari Union. (XXXVII—17-3-70), 155.

Distribution of Raw Wool in Rajasthan by Khadi and Village Industries Commission. (XXXVI—24-2-70), 160-61.

Drawal of TA/DA by Chairman of Khadi and Village Industries Commission and his personal staff. (XLI—19-5-70), 66-67.

Employment of Scheduled Castes and Scheduled Tribes in, (XXXIX—7-4-70), 165-66.

Extension of service of employees in, (XXXVI—3-3-70), 209-10.

Loss incurred by Khadi and Village Industries Commission, West Bengal. (XXXVI—3-3-70), 209.

Officers in, (XXXVI—3-3-70), 208-09.

Proposal for undertaking research studies on Gandhian thought by, (XLI—19-5-70), 124-25.

Recommendations of Asoka Mehta Committee on, (XXXIX—7-4-70), 164-65.

**KHADI COMMISSION KARAMCHARI UNION :**

Representation from, (XXXVIII—26-3-70), 243-44.

**KHAN ABDUL GHAFFAR KHAN :**

Speech by Khan Abdul Ghaffar Khan at Coimbatore. (XXXVII—13-3-70), 211-12.

**KHANDANI MUNSOOBA BANDI :**

Purchase of booklet "Khandani Munsooba Bandi". (XXXVIII—30-3-70), 110.  
See also "Family Planning".

**KHARWA COMMUNITY :**

Police firing on Member of Kharwa Community in Porbunder. (XXXVII—13-3-70), 159.

**KHATAULI ENGINEERING WORKS :**

Khatauli Engineering works, Khatauli. (XXXVI—24-2-70), 121-22.

**KHETRI COPPER MINES :**

Commercial exploitation of, (XXXIX—20-4-70), 216-18.

**KHETRI COPPER PROJECT : (XL—4-5-70), 60-61.**

Achievement of production target at, (XXXVI—23-2-70), 192-93.

Connecting mining site of Khetri project with Chirawa Railway Station. (XXXVIII—31-3-70), 96.

Dealings with Trade Unions at, (XXXVI—23-2-70), 67-68.

Non-utilisation of imported equipment at, (XXXVII—16-3-70), 197-98.

Persons Employed in, (XXXVIII—30-3-70), 147.

**KHIMJI POONJA AND CO. :**

Reassessments of Messers Khimji Poonja and Company, Bombay. (XXXVI—23-2-70), 102.

Wealth Tax due from M/s Khimji Poonja and Company, Bombay. (XXXIX—6-4-70), 208.

**KHOSLA COMMITTEE :**

Khosla Committee's recommendations on working and constitution of Films Censor Board. (XXXVII—12-3-70), 53.

Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 15-22.

Recommendations of Khosla Committee. (XLI—14-5-70), 179-80.

**KHOSLA COMMISSION :**

Implementation of recommendations of, (XXXVII—9-3-70), 195.

**KHUDAI KHIDMATGARS :**

Creation of Khudai Khidmatgars Organisation. (XXXVIII—24-3-70), 221-22.

**KHURDA ROAD STATION :**

Boundary Wall and laboratory equipment for railway High School, Khurda Road. (XLI—5-5-70), 161-62.

Non-allotment of quarters to employees at Khurda Road Station (South Eastern Railway). (XLI—5-5-70), 164-65.

**KIDNAPPING(S) :**

Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 69.

Kidnapping cases in Union Territories and in West Bengal. (XL—1-5-70), 71.

Kidnapping of children in Delhi. (XLI—8-5-70), 154.

Kidnapping of College girls in Delhi, (XXXIX—17-4-70), 187-88.

**KILACHAND DEVCHAND & CO. :**

Payment of Commission by M/s Synthetics and Chemicals Ltd. to M/s Kilachand Devchand and Co. Pvt. Ltd. (XXXVIII—24-3-70), 80-81.

**KILLICK INDUSTRIES :**

Killick group of Industries controlled by M/s Kapadia Brothers. (XLI—5-5-70), 105-06.

**KIRIBURU IRON ORE DEPOSITS :**

Contract for surface Mining Scheme for (XXXIX—20-4-70), 149-50.

Loss suffered by Bailadilla and Kiriburu Mines due to delay in supply of spare parts. (XLI—11-5-70), 73-75.

**KOHAT REFUGEE HOUSING SOCIETY**

Kohat Refugee Cooperative House Building Society, Delhi, (XXXVI—2-3-70), 214-15.

**KOHIMA :**

Clash between Indian Security Force and Rebel Nagas at Okha and, (XLI—5-5-70), 30-41.

**KOLAR GOLDMINES.** (XXXIX—20-4-70), 49-52.

Demand of the workers of, (XXXVI—23-2-70), 172.

Settlement of Bonus issue in, (XXXVI—23-2-70), 82-83.

**KONKAN FERRY SERVICE :**

Nationalisation of Konkan Ferry Service by Maharashtra Government. (XXXVIII—24-3-70), 209.

**KORADI PROJECT :**

Koradi project near Nagpur. (XXXVIII—25-3-70), 137-38.

**KORBA :**

Coal-Based Fertilizer Plant at, (XXXVI—23-2-70), 190.

Setting up of Aluminium Plant at, (XXXVI—2-3-70), 58-60.

**KOREA, NORTH :**

Non-issue of invitation to North Korea Delegation to International Film Festival in Delhi. (XL—30-4-70), 65.

**KOREA, SOUTH :**

Trade with Taiwan and South Korea. (XLI—6-5-70), 33.

**KOSI CANAL PROJECT :**

Material purchased for, (XXXVII—11-3-70), 111.

*Debates*

Western Kosi Canal (Dis). (XXXVII—10-3-70), 336-37.

**KOSI RIVER :**

Request by Bihar for construction of Dagmara barrage on Kosi river, Bihar. (XLI—20-5-70), 92.

**KOSI EMBANKMENT :**

Construction of marginal embankment between the, (XLI—20-5-70), 91-92.

**KOTAH :**

Construction of Building for Income Tax Office at, (XXXIX—20-4-70) 139-40.

Contract for supply of concrete on Kotah Bina-Section. (XXXIX—7-4-70), 112-13.

Cultivation of land adjacent to railway medical hospital, Kotah (Rajasthan). (XLI—5-5-70), 110-11.

Distribution of atomic power to Rajasthan on commissioning of Atomic power station, (XLI—20-5-70), 127.

Production by Instruments Plant, (XXXIX—14-4-70), 50.

Rate of power supply to, (XL—29-4-70), 144-45.

Strength of porters in R.M.S., (XLI—14-5-70), 202-03.

Supply of electricity from Atomic Power Station, (XLI—6-5-70), 139-40.



**KOTA PRECISION INSTRUMENTS PLANT :**

Diversification of production at precision Instruments Plant at Kota. (XXXIX—7-4-70), 76-77.

**KOTHARI COMMISSION :**

Implementation of recommendations of Kothari Commission in respect of Librarians under Delhi Administration. (XL—1-5-70), 64.

**KUNZRU COMMITTEE :**

Recommendations of Kunzru Committee in regard to Railway Accidents and Un-manned Railway Crossings. (XXXVII—10-3-70), 157.

**KUTCH :**

Demand for Central Take over of Kutch area. (XXXVII—9-3-70), 45.

Demand for separate state of (XXXVI—27-2-70), 119-20.

Intrusion by Pakistani steam boats in Indian waters in, (XXXVIII—3-4-70), 93.

Study of Pak Aggression in Kutch and Kashmir. (XL—29-4-70), 114-15.

**KUTCH BORDER :**

Settlement of farmers and retired Jawans on Kutch-Pakistan border (XLI—15-5-70), 82.

See also "Rann of Kutch".

**KUWAIT :**

Relations with Kuwait, Bahrein Abu Dhabi. (XL—29-4-70), 56-57.

**L. S. D. :**

Ban on use of L. S. D. medicine in India. (XL—27-4-70), 7-11.

**LABORATORY(IES) :**

Modernisation of laboratories of National Test House at Calcutta and Bombay. (XLI—18-3-70), 101.

Setting up of a Laboratory to test precious stones and gems. (XXXVI—27-2-70), 58-59.

**LABOUR :**

Confirmation of labourers engaged on national highways. (XLI—15-5-70), 175-76.

Discontentment among workers and Government Employees at a result of rise in prices. (XL—4-5-70), 195-96.

**LABOUR—Contd.**

Dispute between workers and Management of Hindustan Housing Factory. (XXXIX—20-4-70), 83.

Firing upon workers in Bokaro. (XL—1-3-70), 64-65.

Houses for Workers in Kanpur under Industrial Housing Scheme. (XXXIX—20-4-70), 83.

International Labour Organisation Scheme for world employment programme (XXXIX—16-4-70), 42.

Laws for compensation for loss of life or limbs to workers engaged in small establishments. (XL—30-4-70), 53.

Mica Exports and Wages of Workers in Mica Industry. (XXVIII—2-4-70), 43.

National Labour Commission's observation on real-wage and productivity. (XXXIX—16-4-70), 33.

Non-implementation of Minimum Wages Act in respect of casual labourers by Railway Board. (XXXIX—16-4-70), 62.

Retrenchment of labour in Palana Colliery. (XXVIII—2-4-70), 49.

Retrenchment of workers in Coal Mines in Asansol Raniganj Coal Belt. (XXVIII—2-4-70), 55.

Scheme for Labourer Participation in management of undertakings. (XL—23-4-70), 103-04.

Schemes for labour participation in national development and industries. (XXXIX—16-4-70), 32.

Setting up a body on wage structure of agricultural labour. (XXXIX—16-4-70), 42.

Uniform Pay Scales for skilled and Unskilled labourers throughout the Country. (XL—30-4-70), 140.

Wages of agricultural, Industrial and Handloom labour in States. (XXXVII—5-3-70), 194-95.

**LABOUR BUREAU :**

Study made by Labour Bureau on Rural labour. (XXXVII—5-3-70), 146-47.

**LABOUR COLONY(IES) :**

Setting up of Labour Colonies in Chandigarh. (XLI—14-5-70), 215.

**LABOUR COMMISSIONER(S) :**

Confidential Instructions to Labour Commissioners regarding cases of Railway Employees under Industrial Disputes Act. (XXXIX—9-4-70), 169-70.

**LABOUR COMMISSIONER(S)—Contd.**

Minimum Wages of Labourers in Delhi fixed by Labour Commission. (XLI—14-5-70), 133.

**LABOUR DISPUTES :**

Cases pending with Tribunals appointed by Government. (XXVIII—2-4-70), 140.

Labour disputes handled by regional labour commissioner (Central) Bhubaneswar. (XXXVIII—26-3-70), 71-78.

**LABOUR LAWS :**

Flouting of Labour Laws by mine owners in Dhanbad and Asansol areas. (XLI—7-5-70), 65-66.

Introduction of Central Labour Laws in Central Government public undertakings. (XLI—7-5-70), 64.

**LABOUR TROUBLES :**

Effect of labour trouble on Industrial production. (XXXIX—7-4-70), 119-20.

Labour problem in Farakka Barrage Project. (XXXVI—25-2-70), 75-76; (XXXVII—18-3-70), 29-38.

Labour trouble in Bokaro Steel Plant., (XXXVI—3-3-70), 73-74.

Labour trouble in Durgapur Steel Plant. (XXXVII—17-3-70), 179-80.

Loss in production and damage to property of Durgapur Steel Plant as a result of Labour Troubles. (XXXVII—10-3-70), 217.

**LABOUR UNION(S) :**

Complaint by labour unions of Beas, Sutlaj link project to Chief Labour Commission Delhi regarding violation of factory act by the Management during strike period. (XXXVIII—26-3-70), 187-88.

Memorandum by U. P. Sugar Mills Labour Union Ekta Samiti regarding Second Wage Board. (XXXVI—26-2-70), 219-20.

Representatives of labour unions in public sector. (XL—30-4-70), 139-40.

**LABOUR UNREST :**

Clashes among Workers due to Trade Union Rivalry. (XXXIX—9-4-70), 38.

Increase in Labour Unrest. (XXXIX—9-4-70), 46.

**LABOUR WELFARE :**

Concept of labour welfare. (XL—30-4-70), 139.

**LABOUR WELFARE OFFICERS:**

Appointment by Government of labour welfare officers in factories. (XLI—7-5-70), 145-46.

**EAC :**

Export of lac. (XLI—20-5-70), 22-25.

**LADAKH :**

Amount spent in Ladakh on education, Health, Electricity and Mineral Development. (XL—22-4-70), 77.

Cost of Electricity in Ladakh. (XXXVI—25-2-70), 134-35.

Discrimination against buddhists in Ladakh. (XXXVIII—3-4-70), 16-23.

Expansion of A. I. R. Station, Ladakh. (XLI—14-5-70), 136-37.

Loans for solving housing problems in Ladakh. (XXXIX—13-4-70), 207.

Mineral Survey in Ladakh. (XXXIX—13-4-70), 99-100.

Posts, Telegraph and Telephone facilities at Nyoma and Nuhra in Ladakh. (XL—30-4-70), 88-89.

Postal, Telegraph and Telephone facilities in Janskar, Ladakh. (XLI—14-5-70), 183-84.

Production of fruits and vegetables in Ladakh. (XLI—14-5-70), 120-21.

Protection of Forests in Ladakh. (XXXIX—9-4-70), 109.

Public Sector Industries in Ladakh. (XXXIX—7-4-70), 155-56.

Small farmers development agency in Ladakh. (XXXIX—16-4-70), 63.

**LADAKHIS :**

Ladakhis in I. A. S. (XXXIX—17-4-70) 88-89.

**LADAKHI LANGUAGE :**

Inclusion of Ladakhi language in the Constitution. (XXXIX—17-4-70), 120-21

**LADY HARDINGE MEDICAL COLLEGE :**

Admission against the unreserved seats in Lady Hardinge Medical College, New Delhi. (XLI—18-5-70), 115.

**LAGOS :**

Cosignments of Medicines to Lagos for relief of people. (XXXIX—20-4-70), 60.

**LAL BAHADUR SHASTRI SANSKRIT VIDYAPEETH DELHI :**

Administrative body for Lal Bahadur Shastri Sanskrit Vidyapeeth, Delhi. (XLI—15-5-70), 139-41.

**LAL BAHADUR SHASTRI SANSKRIT VIDYAPEETH DELHI—Contd.**

Complaints against Director, Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth, Delhi. (XXXIX—17-4-70), 77-78.

Enquiry against office bearers of Lal Bahadur Shastri Rashtriya Vidyapeeth, Delhi. (XXXIX—10-4-70), 90.

**LALDENGA, SHRI :**

Whereabouts of Shri Laldenga. (XXXVIII—24-3-70), 107-08.

**LAMP MANUFACTURING INDUSTRY.**  
(XXXVIII—24-3-70), 295-96.**LAND :**

Acquiring of land by All India Radio, Aligarh for Staff Quarters. (XXXVII—12-3-70), 116.

Acquisition of land for construction of Bhakra Dam, Sutlej Link and Pong Dam. (XXXVII—18-3-70), 89-90.

Acquisition of land for drilling in Assam by Oil and Natural Gas Commission. (XXXVI—23-2-70), 152-53.

Creage of land under new seeds of wheat and rice and distribution of seeds to States. (XL—23-4-70), 142.

Allotment of land in the Union Territory of Delhi on priority basis. (XXXIX—13-4-70), 139-40.

Allotment of land to Central Government Employees to relieve pressure on Government accommodation. (XXXIX—13-4-70), 62-63.

Allotment of land to cooperative house building social in Shahdara area, Delhi. (XXXVII—16-3-70), 198-99.

Allotment of land to farmers displaced by canal-construction under Chambal Hydol Project. (XL—22-4-70), 198.

Allotment of land to House Building Co-operative Society in Delhi. (XL—27-4-70), 66-67.

Allotment of land to landless peasants in Manipur for Agricultural purposes. (XXXVI—26-2-70), 130-32.

Allotment of land to landless persons. (XXXVII—5-3-70), 80-83.

Allotment of land to the Railway Board's Employees Cooperative Society in Delhi-Shahdara area. (XXXIX—13-4-70), 72-73.

Allotment of land to Tara Co-operative House Building Society Delhi. (XXXVI—23-2-70), 207-08.

Ban on Sale of Land in Nasirabad Cantonment Area. (XXXIX—8-4-70), 78-79.

**LAND—Contd.**

Development of land allotted to Dera-Ismael Cooperative House-building Society, Delhi. (XLI—18-5-70), 143.

Development of land allotted to the Dera Ismael Khan Co-operative House Building Society Ltd., Delhi. (XXXVII—9-3-70), 295.

Distribution of land among landless people. (XL—30-4-70), 74.

Development of land at Nagpur for the Central Government employees. (XXXVII—16-3-70), 175.

Allotment of plot to Shri Nathu Singh in village Barwala by Delhi Administration. (XLI—7-5-70), 69-70.

Distribution of surplus land to landless labourers and scheduled castes. (XXXVII—5-3-70), 178.

Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 22-29.

Grabbing of land by Communist Party of India in various States. (XXXVII—9-3-70), 115.

Grant of lease of land for salt production and payment of Assignment Fees. (XXXVIII—24-3-70), 81-83.

Irrigation schemes and percentage of Land under irrigation of Himachal Pradesh. (XXXVII—4-3-70), 114-15.

Land acquired by the Delhi Development Authority at Pankaa Road. (XXXVII—16-3-70), 124-25.

Land acquisition for construction of a new P & T Office at Bangalore. (XXXIX—16-4-70), 135.

Land allotted to all India Blind Relief Society, Lajpat Nagar, New Delhi. (XLI—14-5-70), 161.

Land allotted to Cooperative Societies for houses and other purposes in Delhi/ New Delhi. (XXXVII—16-3-70), 119.

Land allotted to landless army personnel in Maharashtra. (XXXVII—11-3-70), 175.

Land allotted to refugees in Nainital and Kalagarh areas of U. P. (XXXVII—5-3-70), 216-17.

Land Allotted to various Co-operative House Building Societies in Delhi. (XXXIX—20-4-70), 108-09.

Land for 'Group Housing' to Co-operative Societies. (XXXVII—9-3-70), 270.

Land to unemployed agricultural Graduates. (XXXVII—5-3-70), 211-12.

**LAND—Contd.**

- Land Under canal irrigation in entire country. (XXXVII—11-3-70), 135-36.
- Land under High yielding crops in Rajasthan. (XXXVII—5-3-70), 217.
- New Squatters on Public Land in Delhi. (XL—27-4-70), 126-27.
- Plan for taking over of land in excess of ceiling. (XXXVI—26-2-70), 64-65.
- Prices of Land for Houses in Delhi. (XL—27-4-70), 199.
- Proposal for land allotment to outlets of Pong Dam. (XXXVII—4-3-70), 181-82.
- Purchase of land by U. S. S. R. Embassy in Trivandrum. (XXXVI—25-2-70), 179-80.
- Reclamation of dacoit infested land (XXXVII—5-3-70), 85-86.
- Refund of money in lieu of the land of Delhi Kotwali to the Gurudwara Prabandhak Committee. (XXXVI—2-3-70), 180-81.
- Sale of Land and quarters by Auction by D. D. A. (XXXIX—10-4-70), 188-89.
- Scheme for development of land in Delhi (XXXVII—16-3-70), 37-38.
- Statistics regarding size of holdings. (XXXIX—16-4-70), 45.
- Sub-leasing of land acquired for precision tool factory at Palghat for sugarcane cultivation. (XXXVII—10-3-70), 212.
- Unauthorised Occupation of Land in various States. (XXXVII—13-3-70), 60-61.
- Utilisation of fallow and belonging to village Panchayats. (XL—30-4-70), 143.
- Utilization of vacant lands in the Central Ministers' bungalows for house-building. (XXXVI—23-2-70), 95-96.

**LAND ACQUISITION :**

- Acquisition of land and building occupied by Darbhanga post office. (XLI—7-5-70), 109.
- Acquisition of land by beas project authorities. (XL—29-4-70), 157-58.
- Acquisition of land for precision instruments factory in Kerala. (XLI—12-5-70), 97-98.
- Compensation for land acquired in village Mubarkpur near Danapur Cantonment. (XLI—6-5-70), 104-05.
- Land acquisition for construction of new P & T office at Mangalore. (XLI—7-5-70), 155-56.
- Legislation on common law of acquisition of land. (XLI—7-5-70), 154-55.

**LAND ACQUISITION—Contd.**

Payment of compensation to persons whose land was acquired for construction of Jarauda Nara Station. (XLI—12-5-70), 192.

Report of Land Acquisition Committee. (XXXIX—9-4-70), 100.

**LAND ACQUISITION REVIEW COMMITTEE :**

Report of the land acquisition review Committee. (XXXVII—5-3-70), 58.

**LAND ALLOTMENTS :**

Allotment of vacant Government land to persons displaced from land acquired for Hassan Mangalore Railway line. (XLI—5-5-70), 162.

Setting up of a Commission for Allotment of Land to Landless persons. (XXXIX—9-4-70), 93.

**LAND CEILING :**

Land ceiling in various States. (XLI—14-5-70), 6-22.

Memorandum from General Secretary, Bangal Congress regarding fixing of ceiling on individual land holding in West Bengal. (XLI—7-5-70), 41-42.

Suggestion from Centre to States regarding fixing of land ceiling of 20 Standard Acres. (XXXIX—9-4-70), 119-20.

**LAND GRABBING :**

Reported clash over forcible occupation of land in West Bengal. (C.A.) (XLI—5-5-70), 166-79.

**LAND -HOLDINGS :**

Acreage of land holding as basis for allotment of Tractors to ex-servicemen. (XXXVII—5-3-70), 224-25.

**LAND REFORMS :**

(XXXVII—12-3-70), 212-15.

Amendment of the Constitution for land reforms. (XXXVII—12-3-70), 74-76.

Appointment of a Committee for making Land Reforms Laws on an All India Basis. (XXXVI—26-2-70), 199-200.

Demand for land reforms. (XLI—14-5-70), 93.

Land reforms laws. (XLI—7-5-70), 70-71.

Land reforms in Madhya Pradesh under Fourth Five Year Plan. (XL—30-4-70), 128.

Land reforms in West Bengal. (XXXIX—16-4-70), 37.

**LAND REFORMS—Contd.**

Obstacles in Enforcement of Land Reforms Laws. (XXXVI—26-2-70), 12-2-27.

Setting up of Tribunal to deal with disputes arising out of implementation of land reforms. (XL—23-4-70), 156.

Speedy implementation of land reforms *vis-a-vis* statement of Revenue Minister, Mysore. (XXXVII—5-3-70), 229-31.

Suggestion from U. N. O. on land reform. (XXXVI—26-2-70), 46.

**LAND REFORMS COMMISSION :**

Setting up land reforms commission in West Bengal for distribution of land. (XLI—7-5-70), 133.

**LAND REVENUE :**

Abolition of land revenue on uneconomic holdings by Delhi Administration. (XXXVI—26-2-70), 62.

**LANDLESS PERSONS :**

Distribution of land among landless people. (XL—30-4-70), 74.

Distribution of surplus land to landless-labourers and scheduled castes. (XXXV—II—5-3-70), 178.

Eviction of landless tribal agricultural Labourers. (Malbari). (XXXVIII—24-3-70), 389.

Landless unemployed. (XL—23-4-70), 8-20.

Setting up of Industrial Estates for Landless people. (XXXIX—7-4-70), 41.

**LANDLESS TRIBAL AGRICULTURAL LABOURERS :**

Eviction of landless tribal agricultural labourers (Malbari). (XXXVIII—24-3-70), 289.

**LAND SLIDES :**

Death of Border Security Men due to Land slides and Hostilities by Pakistan and China. (XXXVI—27-2-70), 45-46.

**LANGUAGE (S) :**

D. M. K. Leader's Statement re-Language Policy. (XXXVIII—24-3-70), 53.

Decreasing use of Hindustani and other National languages on A. I. R. (XXXVII—5-3-70), 216.

Devanagari Script for Indian Languages. (XXXVIII—24-3-70), 60-62.

Foreign Languages known by Foreign Publicity Department Officials. (XXXVII—4-3-70), 187-88.

**LANGUAGE(S)—Contd.**

Scheme to subsidize printing of Standard Books in Indian Languages. (XXXVII—13-3-70), 186.

Sixth All-India Language Convention. (XL—1-5-70), 93.

Supervisors for Nepali and Tibet Languages in A. I. R. (XL—3-4-70), 190.

**LANGUAGE TECHNOLOGY :**

Need for language technology. (XXXVI—27-2-70), 178.

**LAOS :**

American participation on the side of Laotian Government against North Vietnamese Forces. (XXXVIII—25-3-70), 157-58.

Indian Initiative to stop aggression by North Vietnamese in Laos. (XXXVIII—25-3-70), 42.

Medical aid to Laos. (XXXIX—8-4-70), 49.

Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (XL—22-4-70), 25-32.

Soviet refusal to peace move in Laos. (XLI—6-5-70), 114.

*Debates*

Situation in Laos. (C.A.). (XXXVI—25-2-70), 182-99.

**LATERAL ROADWAY PROJECT :**

Construction of lateral roadway project. (XXXVIII—3-4-70), 85-86.

**LATEX INDIA LTD. (XXXVI—23-2-70)**

149.

**LATIN AMERICAN COUNTRIES :**

Relations with Latin American Countries. (XXXVII—18-3-70), 164-65.

Trade with Latin American Countries. (XXXVII—18-3-70), 152-54.

**LAWS :**

Changes suggested in the Existing Laws on Cooperatives. (XXXVII—5-3-70), 44-45.

**LAW AND ORDER :**

Cases of arson and murder in the country. (XXXVIII—3-4-70), 205-06.

Deterioration in Law and order situation in States. (XXXVII—9-3-70), 55.

Frequent Calling of Army Personnel for Quelling Civil Disturbances. (XXXVII—18-3-70), 48-49.

**LAW AND ORDER—Contd.**

- Increase in Lawlessness in Kerala and West Bengal. (XXXVI—27-2-70), 142.
- Inter-State Gang of Conspirators unearthed by Secret Police. (XLI—6-5-70), 162.
- Law and order situation in Asansol Colliery Belt. (XXXVIII—24-3-70), 215-16.
- Law and order situation in the country. (XXXIX—10-4-70), 141.
- Lawlessness amongs East Pakistan refugees. (XLI—7-5-70), 148.
- Registration of case against 'Vir Arjun' and 'Pratap' for instigation to indulge in lawlessness. (XXXVII—13-3-70), 192-93.
- West Bengal Chief Minister's Statement regarding Law and Order situation in the State. (XXXVI—27-2-70), 94-95.
- Wide Economic Disparity root cause of Tension and Disturbances. (XL—27-4-70), 143-44.

**LAW COMMISSION :**

Delay in Implementing Recommendations of Law Commission. (XXXVII—10-3-70), 182.

Non-implementation of provisions of constitution of India. (XLI—5-5-70), 93

**LAW STUDENTS :**

Text books in regional languages for LL.B. Students. (XLI—5-5-70), 73-74.

**LAWRENCE OF ARABIA RAILWAY LINE:**

Help from India for Restoration of Lawrence of Arabia Railway Line. (XXXVII—10-3-70), 41.

**LAXMAN PRABHU, K.A. :**

Blacklisting of Shri K. A. Laxman Prabhu of Calcutta. (XXXVII—16-3-70), 73-74.

**LEAD :**

Discovery of lead, copper and diamonds in Orissa. (XLI—11-5-70), 47-48.

**LEAD BANKS :**

Functions of Lead Banks. (XXXIX—6-4-70), 139-40.

'Lead Bank' scheme. (XXXVII—16-3-70), 50-51. (XLI—18-5-70), 4-10.

**LEAD DIPOSITS :**

Exploitation of Agnigundala Mines in Andhra Pradesh. (XXXIX—20-4-70), 170-71.

**LEADER OF OPPOSITION :**

Facilities to the Leader of the Opposition. (XLI—14-5-70), 235-51.

**LEAFLETS :**

Leaflets against Bengalis. (XXXVIII—24-3-70), 191.

**LEATHER :**

Production in butter leather (shoe) factory Muzaffarpur (Bihar). (XLI—19-5-70), 113.

Report on the Export of Leather. (XXXVII—18-3-70), 168-69.

**LEATHER FACOTRY :**

Setting up of a leather Factory at Tonk with French Collaboration. (XXXVII—10-3-70), 208-09.

**LEATER WAGE BOARD :**

Implementation of recommendations of leather wage Board by Tannery of Owners in Kanpur. (XXXVII—5-3-70), 41-42.

**LECTURERS (S) :**

Appointment of Lecturers in Degree College of Port Blair. (XXXVII—13-3-70), 113-14.

**LEGAL AID :**

Conference on Legal Aid held in New Delhi. (XL—28-4-70), 30-39.

**LEGAL PROCEDURES :**

Change suggested in Legal Procedures (XL—1-5-70), 71-72.

**LEGAL REFORMS :**

Reform in Muslim Personal Law. (XLI—5-5-70), 11-17.

**LEGISLATION :**

Legislation against Bigamy in Delhi. (XXXVII—13-3-70), 177-78.

Legislation against printing presses, Publishers and writers for anonymous publications. (XLI—14-5-70), 216.

Legislation for abolition of Beggary in India. (XXXVI—3-3-70), 54.

Legislation for adoption of Children. (XXVI—24-2-70), 217-19.

Legislation for Registration of Social Welfare Institutions. (XXXVI—24-2-70), 92-93.

**LEGISLATION—Contd.**

Legislation for reservation of Vacancies in private and Public Sectors for Handicapped persons. (XXXVII—10-3-70), 109.

Legislation for small and Ancillary Industries. (XXXVI—24-2-70), 224.

Legislation to check censor of letters and Telegrams. (XL—23-4-70), 155-56.

Standard of Legislation in India. (XXXVI—3-3-70), 152.

Supreme Court verdicts against Act Passed by Parliament. (XXXVI—24-2-70), 120.

**LEGISLATURE ASSEMBLY (IES) :**

Amendment of Constitutional provision regarding time gap between two sessions of a State Assembly. (XXXVI—27-2-70), 57-58.

Violence and obstructions during elections to Legislative Assemblies. (XXXVII—17-3-70), 136-37.

**LEGISLATIVE COUNCILS :**

Increase in Membership of State Legislative Councils. (XXXIX—14-4-70), 76.

**LEGISLATURES :**

Memorandum to President for conference on prorogation of Legislatures. (XLI—8-5-70), 65.

**LEH :**

A. I. R. Station for Leh. (XXXIX—9-4-70), 104.

Setting up a Hydel-Electric Station in Leh. (XL—29-4-70), 146-47.

**LENIN :**

Documentary Film on Lenin. (XL—23-4-70), 52.

Unveiling of Lenin's Statue in Calcutta. (XXXIX—17-4-70), 46.

**LENIN CENTENARY :**

Celebration of Lenin Centenary to Aligarh University. (XLI—15-5-70) 47-48.

Invitation to the Prime Minister to participate in Lenin Centenary in Moscow. (XLI—13-5-70), 38.

Lening Centenary Celebrations. (XXXIX—10-4-70), 71.

Lenin Centenary programmes to be relayed by A. I. R. and Television. (XL—30-4-70), 55.

**LEPROSY :**

Anti-Leprosy Day. (XXXVIII—30-3-70), 150.

Eradication of leprosy from the country (XLI—11-5-70), 166-67.

Eradication of T. B. and Leprosy. (XL—27-4-70), 49-50.

Leprosy in India. (XXXVII—16-3-70), 61-62.

Prevention and cure of Leprosy cases in India. (XXXVI—23-2-70), 54-56.

Seminar on Leprosy. (XXXVII—9-3-70), 320.

Sinful occupation for Leprosy patients' (XLI—18-5-70), 138.

Speech of Chief Minister of Orissa on Leprosy. (XXXVIII—30-3-70), 79.

**LETTER BOX(ES) :**

Shortage of letter boxes in Rajkot, Jamnagar and Bhavnagar in Saurashtra (XXXVII—12-3-70), 165-66.

**LHASA :**

Clashes between Tibetans and Chinese in Lhasa. (XXXVII—11-3-70), 105-06.

**'LIBERATION' MAGAZINE :**

Article on Guerrilla Warfare in Naxalite Organ 'Liberation'. (XXXIX—10-4-70), 35.

**LIBRARY (IES) :**

Demand for a Public Library to West Delhi. (XL—24-4-70), 141.

Names and addresses of Foreign Cultural Centres/Libraries in India. (XL—22-4-70), 57.

Transfer of central of U. S. Libraries to India. (XLI—20-5-70), 109-10.

**LIBRARIAN(S) :**

Implementation of recommendations of Kothari Commission in respect of Librarians under Delhi Administration. (XL—1-5-70), 64.

**LICENCES :**

Applications for Industrial Licences from U. P. (XXXVIII—31-3-70), 42.

Applications for issue of licences for setting up industries in Rajasthan. (XLI—19-5-70), 88-89.

Applications for licensing to set up Tyre and Tube Factory in Backward State. (XXXVI—24-2-70), 233-34.

## LICENCES—Contd.

- Changes in procedure of industrial licensing (XLI—19-5-70), 102-03.
- Complaints re. Misuse of Import Licence by Firms. (XL—22-4-70), 210.
- Delays in obtaining import Licences for colour films. (XXXVII—4-3-70), 54-55.
- Delay in sanctioning licence to M/s. Bharat Carbons for Manufacture of stencils. (XXXVI—24-2-70), 156-57.
- Exemption of Industries upto a Capital of Rs. 5 crores from obtaining licence in case of Indian Citizens residing abroad. (XXXVII—31-3-71), 35.
- Extension of Period of Import Licence (XXXVII—18-3-70), 144-45.
- Follow-up action on Dutt Committee Report on Industrial licensing. (XXXVI—24-2-70), 63-64.
- Follow-up action on Dutt Committee report on Industrial Licensing Policy (XL—28-4-70), 105.
- Grant of L-4 Licences for Power-Looms. (XXXIX—6-4-70), 90.
- Grant of Licence for Urea plant in U. P. to a big Business House. (XXIX—6-4-70), 202.
- Grant of Licence to Birlas for fertilizer project in Goa. (XXXVI—23-2-70), 170.
- Grant of Licences to Birlas for setting up Alloy and Special Steel Plants. (XXXVI—24-2-70), 29-30.
- Grant of licences to the Birlas for setting up alloy and special steel plant. (XLI—19-5-70), 42.
- Grant of licence to U. S. Drug Company "Kn ox Company" for manufacturing Drugs in India. (XL—27-4-70), 76-77.
- Issue of Import/Export Licences by the Joint Chief Controller of Imports and Export, Bombay. (XL—22-4-70), 171.
- Issue of industrial licences to big business houses. (XXXVIII—31-3-70), 28.
- Issue of Industrial Licence to Birlas. (XXXVI—24-2-70), 111-12.
- Issue of Industrial Licences to Companies in Assam. (XXXVIII—41-3-70), 79.
- Issue of Industrial licence to M/s. Lynx Machinery Ltd. Calcutta. (XL—21-4-70), 111.
- Issue of licence for new Tractor Plants. (XXXVII—17-3-70), 115.
- Issue of licences for setting up of Industries Orissa. (XXXVIII—24-3-70), 348-49.

## LICENCES—Contd.

- Issue of Licence for setting up a polyester Fibre Plant. (XXXVI—24-2-70), 47-48.
- Issue of licences to Birlas. (XXXVII—103-70), 143-44.
- Issue of licences to companies in Bihar. (XXXVIII—24-3-70), 300-01.
- Issue of Licences to Haryana. (XXXVIII—24-3-70), 246-47.
- Issue of licences to small scale Industries (XXXVII—4-3-70), 65-66.
- Issue of licences to M/s. Tulsidas Kilachand Group for setting up new Industries. (XXXVII—17-3-70), 34-36.
- Licences for Industries in Gujarat. (XXXVIII—31-3-70), 55.
- Licence for opening and reopening of Lower Grade Collieries. (XXXIX—20-4-70), 116-17.
- Licences issued for Radios, Transistors and T. V. Sets. (XL—23-4-70), 127-28.
- Licence to Birlas for Building a fertilizer Factory in Goa. (XXXVI—23-2-70), 198.
- Licences to Caterers and others for selling books on Western Railway. (XXXVIII—31-3-70), 130.
- Licence to Jaipuria of Kanpur for setting up of fibre plant in Rai Bareilly and textile mill at Mau in Azamgarh. (XXXVII—16-11-70), 83-84.
- Licences to manufacture Scooters. (XXXVI—24-2-70), 38-40.
- Misuse of import/export licence by Firms. (XL—22-4-70), 209.
- Misuse of import Licences by the Sarabhai March Limited. (XXXIX—8-4-70), 152.
- Non-Implementation of Licences granted to entrepreneurs for Expansion of Big Chemical Units. (XXXVIII—30-3-70), 127.
- Observations by Maharashtra Irrigation Minister re. issue of licences. (XLI—19-5-70), 51-52.
- Pending applications for Industrial Licences. (XXXVII—17-3-70), 43-44.
- Pending applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-70), 2-7.
- Pending applications for issue of licences for setting up Industries in Orissa. (XXXVIII—31-3-70), 77.
- Policy re Advanced Import Licences for Stainless Steel. (XXXVII—4-3-70), 48.



**LICENCE(S)—Contd.**

- Quota of Imported Sheets and Licences given under Import Policy for Irrigation Purposes. (XXXVIII—24-3-70), 253.
- Recommendations of Dutt Committee of Industrial Licensing. (XXXVIII—3-70), 60.
- Reduction in licence fee for retting Coconut Husk. (XXXIX—8-4-70), 139-40.
- Refusal of licence for setting up polystyrene plant in Orissa. (XXXVII—16-3-70), 192.
- Refusal of licence to ONGC for production of crude oil in Galeki area in Assam. (XXXVII—16-3-70), 147-48.

**Debates**

- Re : Industrial licensing Policy. (XXXVII—18-3-70), 220-29.

**LICHI :**

- Export of "Lichi" (XLI—20-5-70), 96.

**LFPZIG FAIR 1970. (XXXVIII—1-4-70), 105.****LIFE INSURANCE CORPORATION OF INDIA :**

- Amount of Loan paid by L. I. C. to Private Sector and Large and Small Scale Industries. (XL—4-5-70), 64.
- Amount spent by L. I. C. on printing and Stationery. (XXXVIII—30-3-70), 55.
- Appointment of a former Chairman, L.I.C. as Director in Voltas Ltd. (XXXIX—14-4-70), 130.
- Branch units functioning under L. I. C., Delhi. (XXXVII—16-3-70), 101-02.
- Bringing the rates of L. I. C. premium to the Level of Foreign Insurance Companies Rates. (XXXIX—13-4-70), 146-47.
- Buildings owned by L. I. C. in Calcutta. (XXXIX—6-4-70), 43-44.
- C. B. I. Inquiry against Zonal Manager of L. I. C., Delhi. (XXXIX—20-4-70), 132-33.
- Capital invested by LIC in various Companies. (XXXVI—2-3-70), 168-69.
- Claims pending for settlement. (XLI—11-5-70), 172-73.
- Construction of staff quarters of L.I.C. (XL—4-5-70), 229-30.
- Criteria for appointment of development officer in L. I. C. (XL—4-5-70), 202-03.
- Decrease in L. I. C. Premium Rates. (XXXVI—23-2-70), 99-100.

**LIFE INSURANCE CORPORATION OF INDIA—Contd.**

- Delay in advancing Cash Loans to Policy Holders by L. I. C., Delhi Division. (XXXIX—13-4-70), 200-01.
- Delay in replying to Letters of Policy Holders by L. I. C., Delhi Circle. (XXXIX—13-4-70), 201.
- Demands of the L. I. C. Employees. (XXXVI—2-3-70), 49-50.
- Disparities in the wages of L. I. C. Workers. (XXXVI—23-2-70), 129-30.
- Disparities in Wages of L. I. C. (XL—27-4-70), 137-38.
- Economic working of Life Insurance Corporation of India. (XXXIX—20-4-70), 44.
- Enforcing of business guarantee on the development officers by L. I. C. (XXXVII—16-3-70), 102-03.
- Execution of Mortgage Deed for Grant of loan by L. I. C. to Madhya Pradesh Electricity Board. (XL—27-4-70), 51.
- Extension of field of activity of L. I. C. to Group Insurance. (XXXIX—13-4-70), 124.
- Financial Assistance by Life Insurance Corporation to Earthquake victims of Broach. (XL—27-4-70), 151-52.
- Harassment to LIC Employees in Rourkela. (XXXVI—2-3-70), 125.
- Helping hand in the Implementation of Welfare Schemes for rural people by Life Insurance Corporation. (XXXV—III—30-3-70), 192.
- Increase in Administrative Expenditure in LIC. (XXXIX—13-4-70), 100.
- Increase in lapse ratio of LIC Policies. (XXXVI—22-2-70), 180.
- Increase in Medical examination fee by Doctors of L. I. C. (XL—27-4-70), 168.
- Increase in rural business of L. I. C. (XXXVII—9-3-70), 372.
- Installation of computers in L. I. C. Offices in Calcutta and Bombay. (XXXVI—23-2-70), 103-04.
- Introducing automation by L. I. C. units Calcutta office. (XXXVII—9-3-70), 72.
- Life Insurance Corporation agents. (XLI—11-5-70), 157-58.
- Life Insurance Corporation Business during 1969. (XXXVII—9-3-70), 386.
- L. I. C.'s Crop Insurance Scheme for Farmers. (XXXVIII—30-3-70), 47.

## LIFE INSURANCE CORPORATION OF INDIA—(Contd.)

- L. I. C. Expenditure and Profits. (XXXVI—23-2-70), 180-81.
- L. I. C. Flats in Calcutta. (XLI—18-5-70), 58.
- Loan sanctioned by L. I. C. to Municipal Committee for Water Supply and Drainage Schemes. (XL—4-5-70), 109-10.
- Market value of Shares held by L. I. C. (XXXVI—2-3-70), 210.
- Memorandum by Employees' Association of L. I. C. Eastern Zone. (XXXVI—2-3-70), 85-86.
- Non-settlement of claims by L. I. C. of certain persons who died near Vijayawada. (XXXIX—20-4-70), 138-39.
- Payment of films artists through L. I. C. policies. (XLI—11-5-70), 179.
- Premium rates for selected range of non-profit policies. (XXXVII—9-3-70), 357.
- Progress of L. I. C. Business in Manipur (XXXVIII—30-3-70), 202.
- Quick Settlement of Claims by L. I. C. (XXXVIII—30-3-70), 35.
- Re-organisation of L. I. C. (XLI—18-5-70) 132.
- Recommendation of Morarka Committee on the expenses of L. I. C. (XXXVI—23-2-70), 205.
- Recommendations of Morarka Committee on L. I. C. (XXXIX—6-4-70), 85.
- Re-organisation of L. I. C. (XXXVII—16-3-70), 196; (XXXIX—13-4-70), 179-80.
- Representation against the 'Work Norms' introduced in L. I. C. (XXXVI—23-2-70), 205-06.
- Return on the private sector investments of L. I. C. (XXXVII—16-3-70), 207-08.
- Reward to L. I. C. Officers. (XXXIX—20-4-70), 223-24.
- Selling of National Rayon shares by L. I. C. to Kapadias. (XXXVI—23-2-70), 143-44.
- Starting of cattle insurance scheme by Life Insurance Corporation. (XL—4-5-70), 159-60.
- Statement of L. I. C. Chairman-Designate Regarding Change in Investment Outlook of L. I. C. (XXXVIII—30-3-70), 31.
- Suggestion given by Gandhi Centenary International Conference to L. I. C. (XXXVIII—30-3-70), 147.
- Suspension of L. I. C. employees. (XXXV—II—16-3-70), 41.

## LIFE INSURANCE CORPORATION OF INDIA—(Contd.)

- Use of Hindi in L. I. C. (XXXVII—16-3-70), 143.
- Value of shares of Private Concerns held by Nationalised Banks, L. I. C. and Unit Trust. (XXXIX—20-4-70), 209-11.
- Wage revision of Class III and IV employees of L. I. C. (XLI—11-5-70), 205-06.
- Withdrawal of recognition of All India Insurance Employees Association and victimisation of L. I. C. employees. (XXXVIII—26-3-70), 194-95.
- LIGHT HOUSE, VENGURLA :** Non-payment of overtime allowance to staff of light-house, Vengurla (Maharashtra). (XXXVIII—24-3-70), 209-10.
- LIME STONE :** Setting up of cement factory based on Lime stone found in Damoh District in Madhya Pradesh. (XXXVIII—24-3-70), 258.
- LION(S) :**
- Lion as Protected Animal. (XXXIX—9-4-70), 64-65.
- LIQUID FUEL GAS :**
- Production and Demand of liquid fuel Gas. (XXXVI—23-2-70), 128.
- LIQUIDATOR :**
- Income and Commission earned by Official Liquidator appointed for M/s Golcha Properties (Pvt.) Limited, Delhi. (XXXIX—7-4-70), 38-40.
- LIQUOR :**
- Country liquor supplied in Military Barracks in Delhi Cantonment. (XXXVII—4-3-70), 142-43.
- Export of Liquor. (XXXVII—4-3-70), 128-29.
- Foreign Liquor quota given to Big Hotels in Public and Private Sectors. (XXXIX—10-4-70), 135.
- Government's control on prices of liquor served in hotels. (XLI—15-5-70), 163-65.
- Irregularities in the sale of country Liquor in Delhi. (XXXVIII—30-3-70), 106.
- Manufacture of High Quality Liquor. (XXXIX—7-4-70), 71-72.
- Serving of liquor in Ashoka Hotels Ltd., New Delhi on Dry Days. (XL—1-5-70), 59-60.
- Smuggling of liquor from Bhilwara to other States. (XXXIX—17-4-70), 184.

**LIQUOR—(Contd.)**

Smuggling of liquor from Haryana into Delhi (XXXVII—9-3-70), 174.

**LIQUOR SHOPS :**

Auction of Liquor Shops in Delhi. (XL—27-4-70), 88-89.

**LITERACY :**

Literacy in India and spread of Education in Rural and backward Areas. (XXXVI—27-2-70), 100-01.

**LITERATURE :**

Anti-Mao literature discovered in Dhand District. (XXXVII—13-3-70), 120-21.

**LIVERY (IES) :**

Uniforms for Class IV Employees. (XXXV—II—13-3-70), 208.

**LIVESTOCK :**

Demand from Madhya Pradesh for Russian Marino and Rambouillet sheep. (XLI—7-5-70), 169.

Request from Madhya Pradesh for foreign bred bulls and cows. (XLI—7-5-70), 168.

Scheme of coordinated cattle breeding programme in Madhya Pradesh. (XLI—7-5-70), 167-68.

Steps for increase in number of cattle, buffaloes and milch Cattle. (XLI—7-5-70), 146-47.

**LOANS AND ADVANCES :**

Accounts Numbers of Loans paid up and written off by Rehabilitation Finance Administration, New Delhi. (XXXIX—6-4-70), 72-73.

Additional loans to States for settlement of East Pak refugees. (XL—23-4-70), 164-65.

Advance of Credit to Small Scale Industries by Nationalised Banks and State Bank. (XL—27-4-70), 123-24.

Agency to check proper utilisation of Loans granted by Film Finance Corporation. (XLI—14-5-70), 62-63.

Agricultural Development Loans sanctioned to Christians in Ranchi District. (XXXVII—5-3-70), 75-76.

Ban on further loans to Monopoly Houses for expansion schemes. (XXXVI—2-3-70), 47.

Bank Loans for transport operators. (XXXVIII—30-3-70), 120.

**LOANS AND ADVANCES—(Contd.)**

Central grants and Loans to Punjab for Development Programmes. (XL—27-4-70), 130-32.

Central Grant and Loans to Rajasthan for Development Programmes. (XL—27-4-70), 133-36.

Central loan to Rehabilitation Industries Corporation, Calcutta. (XL—23-4-70), 93.

Control over Companies receiving loans and Capital from Govt. sponsored Financial Institutions. (XXXVII—10-3-70), 38-39.

Conversion of Government Loans into Equities. (XXXIX—6-4-70), 87.

Conversion of loans given to Companies into Equity Capital. (XXXVII—9-3-70), 288.

Conversion of loans into equity shares. (XL—27-4-70), 210-13.

Delay in disbursement of Loans by L.I.C. (XXXVI—2-3-70), 33-34.

Delay in disposal of house building advance cases. (XLI—5-5-70), 70.

Finance made available to people before nationalisation of Banks. (XL—27-4-70), 57-60.

Grants and loans advanced to Govts. of U. P. and Tamil Nadu by Central Government. (XXXVI—2-3-70), 80-81.

Grants and loans to Cooperative Farming Organisation by the National Cooperative Development Corporation. (XXXVII—12-3-70), 117.

Grant and loan to Haryana Government for construction of State Capital. (XXXVI—27-2-70), 57.

Grant of House Building Loans to Government Employees. (XXXVIII—30-3-70), 134.

Grant of Loan to Bihar during the year 1970-71. (XXXIX—20-4-70), 156-57.

Grant of Loans to Small Scale Industries (XXXIX—20-4-70), 104-06.

Grant of permission to officers for accepting loans from their wives. (XLI—18-5-70), 192.

Housing Loans by Manipur Government. (XL—27-4-70), 171-72.

Housing loans for Chandigarh. (XXXVI—23-2-70), 195-96.

Implementation of the recommendations of the Manubhai Shah Committee to give guarantee for loans. (XXXVII—18-3-70), 186.

## LOANS AND ADVANCES—(Contd.)

- Improvement in methods of sanctioning agricultural loans to farmers. (XXXVII—26-3-70), 69-70.
- Japanese Loan to India. (XXXIX—6-4-70), 207.
- Loans advanced by Central Government and Punjab National Bank to M/s Assam Sillimanitis Ltd. (XXXVII—9-3-70), 291.
- Loans advanced by Film Finance Corporation to film producers. (XXXIX—16-4-70), 132.
- Loans advanced by Nationalised Banks to Large, Medium and Small Industries. (XXXVI—23-2-70), 45-47.
- Loans advanced to private sector Concerns. (XLI—18-5-70), 200.
- Loan agreement with Canada. (XLI—18-5-70), 126.
- Loans and grants by rehabilitation industries corporation to industrial units for providing employment to displaced persons from East Pakistan. (XXXVIII—26-3-70), 120-21.
- Loans and grants to small scale industries in Kerala by Central Government. (XXXVII—10-3-70), 196.
- Loans for solving Housing problems in Ladakh. (XXXIX—13-4-70), 207.
- Loans from International Development Association. (XXXVI—2-3-70), 143.
- Loans from Japan. (XXXIX—6-4-70), 113.
- Loans from Netherlands. (XXXVII—9-3-70), 317.
- Loans from U. K. (XXXVII—16-3-70), 128-29.
- Loans from U. S. A. and U. S. S. R. (XL—27-4-70), 122-23.
- Loans from United States Export-Import Bank for a New Nylon Yarn Plant. (XXXIX—13-4-70), 87-88.
- Loans from West Germany. (XXXVII—9-3-70), 321.
- Loans from World Bank and Foreign Countries during Fourth Plan. (XL—27-4-70), 153-54.
- Loan from world bank for setting up steel plants. (XLI—19-5-70), 39-40.
- Loans given by Nationalised Banks to Graduates possessing Technical know-how. (XXXVI—23-2-70), 116-17.
- Loans given to Businessmen by State Bank of India, Imphal. (XXXIX—6-4-70), 149-50.

## LOANS AND ADVANCES—(Contd.)

- Loans given to small businessmen and agriculturists by different banks in Himachal Pradesh and Punjab. (XXXVII—16-3-70), 205.
- Loans given to Tangawalas, Rickshaw pullers and Farmers by Nationalised Banks in Delhi. (XXXVII—9-3-70), 400.
- Loans given to small traders, shopkeepers, Rickshaw Pullers and others by Nationalised Banks. (XXXVI—2-3-70), 141-42.
- Loans Sanctioned and paid to Industries in Gujarat by Industrial Finance Corporation. (XXXIX—6-4-70), 73-74.
- Loans sanctioned and paid to the industries in M. P. by Industrial Finance Corporation. (XXXVI—23-2-70), 63-66.
- Loan to Agricultural Sector by Nationalised Banks. (XXXVI—23-2-70), 113-15.
- Loan to Engineers for setting up Industries. (XLI—12-5-70), 72.
- Loans to farms and traders by cooperative Banks of Madhya Pradesh. (XL—23-4-70), 88-89.
- Loans to farmers by Central Bank of India for boosting Food production. (XXXVII—12-3-70), 52-53.
- Loans to farmers in Maharashtra for purchase of soyabean seeds. (XXXIX—16-4-70), 54.
- Loans to farmers in Meerut District for Agricultural Schemes. (XXXVIII—30-3-70), 103.
- Loans to Firms and Companies in Maharashtra. (XXXIX—14-4-70), 142.
- Loans to Powerlooms Owners of Burhanpur. (XXXIX—6-4-70), 70.
- Loan to Rajasthan for setting up a Tractor Factory. (XLI—14-5-70), 91.
- Loans to Rural Areas by Nationalised Banks. (XXXVI—23-2-70), 115-16.
- Loans to ryots of Tamil Nadu Cultivating IR-8. (XXXVII—12-3-70), 51-52.
- Loans to Small Scale Industries and Farmers and others by Nationalised Banks. (XXXVI—23-2-70), 37.
- Loans to Small Scale Industries by State Bank of India. (XL—4-5-70), 77-78.
- Loans to States for various Housing Schemes. (XXXVII—9-3-70), 323.
- Loans to State Governments for constructing Buildings for Primary Schools. (XXXIX—10-4-70), 130.

## LOANS AND ADVANCES—(Contd.)

- Lokanathan Committee's Recommendations re: licensing of small scale industries and advance of loans to them. (XXXVI—3-3-70), 102.
- Market borrowing during the current Financial Year. (XLI—18-5-70), 8-11.
- Non-Recoverable amount of loans given by Industrial Finance Corporation. (XXXVI—2-3-70), 65-66.
- Non-utilization of bank loan by the State electricity boards. (XLI—13-5-70), 71.
- Opposition to conversion of Loans to Companies into equity shares by Federation of Indian Chambers of Commerce. (XXXIX—6-4-70), 203-04.
- Payment of one month's pay in advance to Central Government servants affected by flood. (XXXVI—2-3-70), 163-64.
- Productive and Unproductive loans given to Bihar. (XXXIX—20-4-70), 156.
- Providing of loans to farmers by Private Institutions. (XLI—18-5-70), 142.
- Re-scheduling of loans given to States. (XXXVII—9-3-70), 67.
- Recovery of loans paid for House Building to refugees by State Governments. (XXXVII—12-3-70), 184-85.
- Relaxation of rules for advance of loans by Banks. (XXXVI—2-3-70), 47-48.
- Repayment of loans by the States. (XL—4-5-70), 90-91.
- Request from State Government for grant of loans to owners of sailing vessels. (XLI—8-5-70), 51.
- Rules for grant of loans from Nationalised Banks. (XXXVII—16-4-70), 127.
- Scheduled Bank's Advances to Goenka Group of companies. (XXXVI—23-2-70), 90-92.
- Statement of Chief Executive Councillor of Delhi regarding delay in release of loan amount approved for Delhi for 1969-70. (XXXIX—8-4-70), 51.
- Sureties for loan for taxi or scooter from nationalised banks. (XXXVII—16-3-70), 68-69.
- Uniform arrangement in regard to advancing of loans to Small Farmers. (XXXIX—13-4-70), 133-34.
- U. S. AID Loan for Trombay Expansion Scheme of F. C. I. (XXXIX—6-4-70), 190-91.
- World Bank loan for Madhya Pradesh. (XXXVII—16-3-70), 153-54.

## LOANS AND ADVANCES—(Contd.)

- World Bank Loan to Government of Punjab for purchase of Tractors. (XXXVI—23-2-70), 206-07.
- LOCK-OUTS :**
- Loss due to lock-outs and strikes in textile mills in Madhya Pradesh. (XXXVIII—25-3-70), 118-19.
- LOHIA, DR. :**
- Fresh probe into the Death of Late Dr. Lohia. (XXXVI—23-2-70), 198-99.
- Issue of Commemorative Stamps in Memory of Dr. Ram Manohar Lohia, Jatindra Nath Das and Uddham Singh (XL—23-4-70), 214-15.
- LOK SABHA :**
- Attack on Leader of Opposition in Lok Sabha. (XXXIX—17-4-70), 151-52.
- Average Cost of Answering a question in Lok Sabha. (XXXIX—20-4-70), 192-93.
- Printing of Lok Sabha Debates/Publications in Hindi. (XXXVI—23-2-70), 209-10.
- Separate quota of houses for Lok Sabha and Rajya Sabha Secretariats. (XL—27-4-70), 37-38.
- Debates*
- Matter under Rule 377. Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 214-26.
- Seating arrangement in the House. (XXXVII—16-3-70), 244-53.
- LOKANATHAN COMMITTEE :**
- Loknathan Committee Report on small scale Industries. (XXXVI—24-2-70), 64-65; (XLI—19-5-70), 139-40.
- Lokanathan Committee's Recommendations re: licensing of small scale Industries and advance of loans to them. (XXXVI—3-3-70), 102.
- LOKTAK PROJECT. (XXXVI—25-2-70), 44-45.**
- Effect of Loktak project on Water Discharge of Borak river. (XXXVIII—25-3-70), 74-75.
- LONDON :**
- Expenditure on 'Sun House' in London. (XXXVI—25-2-70), 69.
- Fixation of freight rates for Oil Tankers by Tanker Brokers Association in London. (XXXIX—6-4-70), 191-92.

**LONDON—(Contd.)**

Increase in freight rates for oil tankers by Tanker Brokers Association. (XXXIX—6-4-70), 198-99.

Militant attitude of South Hall Indian Workers Association in London. (XXXVII—18-3-70), 92.

**LONDON MUSEUM :**

Retrieving of Indian Monuments available in London Museum. (XXXIX—17-4-70), 109-10.

**LOOMS :**

Installation of unauthorised looms. (XLI—6-5-70), 46-47. ]

Woolen looms in Madhya Pradesh. (XXXVIII—1-4-70), 108.

**LORD LINGARAJ TEMPLE**

Temple of Lord Lingaraj in Bhuvaneshwar. (XXXVII—13-3-70), 145.

**LOTTERY (IES) :**

LOTTERY SCHEME. (XXXVIII—30-3-70), 172.

Lottery scheme for providing houses. (XXXVII—16-3-70), 18-29.

Lottery Scheme of Delhi Administration. (XXXVI—27-2-70), 55-56.

Opinion of supreme court on lotteries. (XL—1-5-70), 148-49.

Propriety of State Lotteries. (XXXVII—13-3-70), 4-12.

**LOW INCOME GROUPS :**

Low Income Group Housing Schemes in Andaman. (XXXIX—20-4-70), 206.

Scholarships to students in Low Income Group. (XXXIX—7-4-70), 144-45.

**LUBRICANT (S):**

Establishment of Refinery in Bombay for producing Lubricants. (XXXIX—6-4-70), 41-42.

**LUBRICATING OILS :**

Comparative Expenditure on Transportation of petrol, Diesel and Kerosene through pipelines. (XXXVII—9-3-70), 1-7.

Production of Lubricating oils at Madras Refinery (XXXIX—6-4-70), 119-20.

Production of lubricating Oils at Public Sector Refineries. (XXXVII—9-3-70), 269.

**LUCKNOW :**

Arrest of Ministry Officers and Jawans travelling by Howrah-Amritsar Panjab Mail at Lucknow. (XLI—20-5-70), 149-50.

C.B.I. enquiry against I.A.S. officer in Lucknow. (XXXVI—27-2-70), 126.

Closing of Rehabilitation office at Lucknow. (XXXIX—9-4-70), 61-62.

Strike by loco workers at Lucknow. (XXXVIII—24-3-70), 385.

Vigilance Inspection of Parcel Office Lucknow. (XXXVIII—24-3-70), 245-46.

**LUDHIANA:**

Setting up of beer factory in Ludhiana. (XLI—5-5-70), 95.

**LUMDING :**

Difficulties of guards of Lumding headquarters in the absence of Brakesman (XLI—5-5-70), 157-58.

**LUMUMBA UNIVERSITY :**

Agreement with Soviet embassy on routing applications for admission to Lumumba University. (XLI—20-5-70), 110-11.

**LYNX MACHINERY LTD. :**

Appointment of a director of M/s Lynx Machinery Limited on the export promotion council. (XLI—20-5-70), 144.

Complaints against M/s Lynx Machinery Ltd., Calcutta for misuse of machinery import against licences. (XLI—13-5-70), 77.

Foreign collaboration entered into by M/s Lynx Machinery Ltd., Calcutta. (XL—21-4-70), 111-12.

Issue of industrial licences to M/s Lynx Machinery Ltd., Calcutta. (XL—21-4-70), 111.

**M****M. D. JUTE MILLS, KANPUR :**

Purchase of M. D. Jute Mills, Kanpur by M/s. Sahu Jains. (XXXVII—4-3-70), 145-46.

**MLA'S :**

Disqualification of a Member of Parliament or a Member of Legislative Assembly as a sequel to recommendations made by Mudholkar Enquiry Commission appointed by Bihar Government. (XLI—5-5-70), 141-42.

Memorandum sent by Adivasi M. L. As. from Maharashtra re. inclusion of certain Tribes in list of Scheduled Tribes. (XLI—12-5-70), 170.

## MLA'S—(Contd.)

Memorandum submitted to Prime Minister by Members of Legislative Assembly of Maharashtra. (XLI—12-5-70), 95.

Punjab M. L. A's meeting with Governor on 26th March 1970 overlooked by A.I.R. (XL—30-4-70), 96-97.

Resolution sent by Maharashtra Adivasi M. L. As, re : recognition of Scheduled Tribes. (XLI—12-5-70), 169.

## MACHINE TOOLS :

Consortium of Manufactures for producing Machine Tools. (XL—22-4-70), 70.

Export of Machine tools. (XXXVII—10-3-70), 216.

## MACHINE TOOLS CORPORATION OF INDIA LTD, AJMER :

Staff strength of machine tools Corporation of India (Private) Limited, Ajmer. (XL—21-4-70), 146-47.

Machine tools design Institute, Bangalore. (XL—28-4-70), 150.

## MACHINE TOOLS PLANTS : Machine Tool Plants in Bhavnagar and Ajmer. (XXXVI—3-3-70), 153-55.

## MACHINERY :

Alleged delay in supply of Machinery by U. S. S. R. for Anti-Biotics Factory, Rishikesh. (XXXVI—2-3-70), 97-98.

Carrying of Soviet Machinery and Heavy Equipment to Pakistan over Land Route. (XXXVI—25-2-70), 88-89.

Czechoslovakia's offer of Machinery and equipment for fertilizers and Oil Refineries. (XXXVI—22-3-70), 194.

High cost of indigenous machinery issued for irrigation purposes. (XLI—20-5-70), 117-19.

Machinery and parts of equipment stolen from Farakka project. (XXXVI—25-2-70), 67-68.

Machine for separating Soyabean from Husk. (XXXVI—26-2-70), 226.

Machinery for co-ordination between various State Financial Corporations with Industrial Finance Corporation. (XXXVI—23-2-70), 100-02.

Manufacture of Machines at Heavy Engineering Corporation, Ranchi. (XXXVI—3-3-70), 108-09.

Manufacture of rice mills Machinery. (XXXIX—7-4-70), 172.

## MACHINERY—(Contd.)

Production of electrical machinery by Bharat Heavy Electricals Ltd. (XXXVIII—24-3-70), 261-63.

Production of machines and equipments used in communication services. (XLI—7-5-70), 140.

Purchase of Heavy Machines by U. S. S. R. (XXXVI—25-2-70), 35.

Sale of old and worn out equipment by Napco of Minneapolis to Napco Bevel Gears of India. (XXXVII—10-3-70), 58-59.

Standardisation of Machinery Parts. (XXXVI—24-2-70), 228-29.

Supply of defective machineries by Napco Inc., U. S. A. (XXXVIII—24-3-70), 287-89.

Supply of Defective Machinery by Napco Inc. U. S. A. to Indian Firm. (XXXVIII—24-3-70), 68-70.

## MACROPOLO &amp; CO., M/S. D. :

Amalgamation of M/s D. Macropolo & Co. Ltd. with M/s Godfrey Philips India Ltd. (XLI—5-5-70), 58-59.

## MADAN LAL DHINGRA, SHRI :

Acquisition of records of proceedings and judgment in the case of Shri Madan Lal Dhingra. (XXXVIII—3-4-70), 183-84.

## MADHUBANI :

Creation of Madhubani as a separate postal division. (XLI—14-5-70), 29-31.

## MADHYA PRADESH :

A. I. R. relaying stations for Madhya Pradesh. (XXXIX—16-4-70), 92.

Acreage under Multiple Cropping in Madhya Pradesh. (XXXVIII—26-3-70), 213-15.

Additional powers sought by Madhya Pradesh Government for distribution of foreign exchange. (XXXVII—16-3-70), 56.

Adivasis of Andhra Pradesh and Madhya Pradesh receiving training for subversive activities. (XL—1-5-70), 147.

Aerial survey of ravine area of Madhya Pradesh by world bank team. (XLI—20-5-70), 55-56.

Aerodromes and Airstrips in Madhya Pradesh. (XXXVI—27-2-70), 98-99.

**MADHYA PRADESH—(Contd.)**

- Aid to farmers of Madhya Pradesh for Bee-Rearing. (XXXVII—10-3-70), 81-82.
- Allocation made to Madhya Pradesh from Central Road Fund. (XXXVI—27-2-70), 34-35.
- Allocation of funds for imparting Medical Education and Training Scheme in Madhya Pradesh. (XL—27-4-70), 154-55.
- Allocation of iron and steel to Madhya Pradesh. (XXXVII—17-3-70), 187.
- Allocation to Madhya Pradesh during Fourth Plan for reclamation of Forests. (XL—30-4-70).
- Allocation to Madhya Pradesh for purchase of machinery and Agricultural Implements. (XXXVIII—26-3-70), 241.
- Allocation to Madhya Pradesh for purchasing insecticides and other equipment under Fourth Plan. (XL—30-4-70), 125-26.
- Allotment of Funds for Irrigation Projects in Madhya Pradesh. (XXXVI—25-2-70), 156-57.
- Allotment of funds to Madhya Pradesh for Scholarship to Adivasi Students (XXXVII—17-3-70), 100. ]
- Ancillary Industries around Public Sector Undertakings in Madhya Pradesh. (XXXVI—3-3-70), 176-78.
- Applications for Telephone Connections under "Own Your Telephone" pending in M. P. (XXXIX—9-4-70), 39.
- Application of central labour laws to public undertakings in Madhya Pradesh. (XLI—7-5-70), 128.
- Application of E. P. F. Scheme to Labour in Beedi Industry in Madhya Pradesh. (XLI—14-5-70), 121-22.
- Applications pending for Telephone connections in Madhya Pradesh. (XXXVII—12-3-70), 173-74.
- Applications received from Madhya Pradesh for Industrial Licences. (XXXVI—24-2-70), 140.
- Area under improved quality of Commercial Jowar in Madhya Pradesh during 1968-69 and 1969-70. (XL—23-4-70), 178-79.
- Asbestos Plant in Madhya Pradesh. (XLI—12-3-70), 73-74.
- Assessment of requirement of electricity of Madhya Pradesh. (XXXVIII—25-3-70), 55-56.
- Assistance to engineering colleges in Madhya Pradesh. (XLI—15-5-70), 128-29.

**MADHYA PRADESH—(Contd.)**

- Atrocities on people belonging to Balai caste in Madhya Pradesh. (XXXIX—17-4-70), 90-91.
- Branches of Nationalised Banks in Madhya Pradesh. (XXXIX—20-4-70), 78-79.
- Bridge over Narmada river in Onkareshwar (Madhya Pradesh). (XLI—5-5-70), 119.
- Cases of maintenance of disabled armed personnel of Madhya Pradesh pending for settlement. (XLI—6-5-70), 108-09
- Central aid to famine-stricken farmers of Madhya Pradesh for purchase of seeds. (XXXVII—12-3-70), 215-16.
- Central aid to Madhya Pradesh for housing programmes. (XLI—11-5-70), 154-55.
- Central aid to Madhya Pradesh for purchase of Improved seeds and agricultural equipments. (XL—30-4-70), 107-08.
- Central Assistance for setting up Agricultural Industrial Complex in Madhya Pradesh. (XL—21-4-70), 82.
- Central Assistance for setting up Agricultural Industrial Corporation in Madhya Pradesh. (XXXIX—9-4-70), 82-83.
- Central assistance to Agricultural Colleges of Madhya Pradesh. (XLI—14-5-70), 168-69.
- Central Grant to Madhya Pradesh for tube-wells. (XL—30-4-70), 127-28.
- Central Industrial Projects in Madhya Pradesh. (XXXIX—13-4-70), 57-58.
- Centrally sponsored industries in Madhya Pradesh. (XLI—19-5-70), 106.
- Circulation of M. P. Weeklie registered with Central Government. (XXXIX—9-4-70), 83-84.
- Closure of Berhampur Tapti Mills Ltd. (Madhya Pradesh). (XL—22-4-70), 73.
- Closure of Textile Mill in Madhya Pradesh. (XXXIX—8-4-70), 139-34.
- Collection of income tax and excise duty from Sagar district in Madhya Pradesh. (XXXVII—16-3-70), 188-89.
- Commercial bank branches in Madhya Pradesh. (XLI—11-5-70), 203-05.
- Communication facilities in decoit infested areas contiguous to M. P., Rajasthan and U.P. (XXXIX—9-4-70), 132-33.
- Compulsory military training to women in Madhya Pradesh. (XXXVI—27-2-70), 97-98.



## MADHYA PRADESH—Contd.

- Construction of Badi Utavali Project in Madhya Pradesh. (XL—29-4-70), 155-56.
- Construction of buildings for educational Institutions in Madhya Pradesh by Waqf Board. (XXXVIII—24-3-70) 284
- Construction of Dam near Magrauni on River sind in Madhya Pradesh (XXXV—II—4-3-70), 189-90.
- Construction of more godowns by Food Corporation of India in Madhya Pradesh. (XXXVII—12-3-70), 166-67.
- Construction of over-bridges in Madhya Pradesh. (XXXVIII—24-3-70), 249-50.
- Construction of Punasha Dam on River Narbada in Madhya Pradesh. (XXXVII—18-3-70), 169.
- Construction of roads for development of rural areas in Madhya Pradesh. (XXXVII—9-3-70), 211.
- Conversion of branch post offices in Hoshangabad and East Nimar of Madhya Pradesh into sub post offices. (XLI—7-5-70), 99-100.
- Crisis in powerlooms Industry of Madhya Pradesh. (XXXVII—4-3-70), 172-73.
- Damage to crops due to lack of irrigation facilities and drought in Hoshangabad and East Nimar. (M. P.) (XXVIII—2-4-70), 30-31.
- Delay in construction of Post Office Building and Telephone Exchange in Bhind, Madhya Pradesh. (XXVIII—2-4-70), 110-11.
- Demand by Madhya Pradesh Chief Minister for Financial Aid on the basis of Low Per Capita Income in the State. (XXXVII—18-3-70), 58-59.
- Demand from Madhya Pradesh for Russian Marino and Rambouillet sheep (XLI—7-5-70), 169.
- Demand of Telephone for Kantafoad (Madhya Pradesh). (XL—23-4-70), 210-11.
- Departmental action against officers held responsible for irregularities by Madhya Pradesh High Court, Indore. (XLI—5-5-70), 109.
- Deposit of employees' provident fund by textile mills in Madhya Pradesh. (XXXVIII—26-3-70), 103-04.
- Development of ancillary units in Madhya Pradesh. (XXXVIII—24-3-70), 282.
- Development of Bundhelkhand area in Madhya Pradesh. (XLI—6-4-70), 69-70.
- Development of Kankha in Madhya Pradesh as Wild Life Sanctuary. (XL—1-5-70), 169-70.

## MADHYA PRADESH—Contd.

- Development of Mandu in Madhya Pradesh as a Tourists Centre. (XXXIX—17-4-70), 110.
- Development of Powerloom Industry in Madhya Pradesh. (XXXVII—4-3-70), 171-72.
- Development of Public health centres in M. P. during 1969-70. (XLI—11-5-70), 152-54.
- Development of Railway Lines in Madhya Pradesh. (XXXVII—10-3-70), 62-63.
- Development of Tourist Centres in Madhya Pradesh. (XXXVI—27-2-70), 99-100.
- Direct telephone link between Bina-Lalitpur and Jataa Mararanipur-Chhaturpur in Madhya Pradesh. (XXXVIII—26-3-70), 184.
- Distribution of Billets to re-rolling Mills in Madhya Pradesh. (XXXVII—17-3-70), 172-73.
- Door to door railway Service in Madhya Pradesh during Fourth Plan. (XL—21-4-70), 157-58.
- Draft Annual Plan for Madhya Pradesh for 1970-71. (XL—22-4-70), 208.
- Draught in Durg, Bilaspur, Raigarh and Sarguja Districts of Madhya Pradesh. (XXXVIII—25-3-70), 39-40.
- Drinking water facilities in Madhya Pradesh, (XXXVI—2-3-70), 69-70.
- Employees of P. & T. Department in Madhya Pradesh and Provision for their Accommodation. (XL—23-4-70), 177-78.
- Employees Provident Fund Contributions by companies in Madhya Pradesh. (XXXIX—9-4-70), 84-85.
- Employment for retrenched emergency commissioned officers of Madhya Pradesh. (XLI—20-5-70), 119-20.
- Employment of East Pakistan Refugees in M. P. (XXVIII—2-4-70), 41.
- Establishment of Big Industries in Madhya Pradesh. (XXXVI—24-2-70), 141-43.
- Etma Bango Dam on River Hasdo in Madhya Pradesh. (XXXVIII—25-3-70), 110.
- Evasion of excise duty by tobacco factories in Madhya Pradesh. (XXXVII—16-3-70), 56-57.
- Execution of Mortgage Deed for grant of loan by L. I. C. to Madhya Pradesh Electricity Board. (XL—27-4-70), 31.

**MADHYA PRADESH—Contd.**

- Exploration for raw material for cement factory at Suwakhers (M. P.). (XLI—5-5-70), 91-92.
- Export of goods from Madhya Pradesh. (XXXVII—4-3-70), 173-74.
- Export of Mangoes from M. P. (XXXVIII—25-3-70), 117-118.
- Facilities to Scheduled Tribes of Madhya Pradesh for raising their standard of living. (XL—28-4-70), 94.
- Failure of Trunk Telephone Lines in Hoshangabad Circle, Madhya Pradesh. (XLI—14-5-70), 121.
- Foreign Guests visiting Madhya Pradesh. (XXXVIII—24-3-70), 165.
- Foreign scholarships to students of Madhya Pradesh. (XLI—15-5-70), 129-30.
- Funds for irrigation schemes in Madhya Pradesh. (XXXVI—25-2-70), 148-49.
- Gold Deposits Found in Raipur District of Madhya Pradesh. (XXXIX—20-4-70), 172.
- Government Advertisements to M. P. weeklies and dailies. (XXXIX—10-6-70) 102.
- Grants for Development of Hospitals in Madhya Pradesh. (XL—4-5-70), 114.
- Grant of loans to Madhya Pradesh. (XL—28-4-70), 95.
- Grant to Madhya Pradesh and Delhi Administration due to Damage to Crops as a result of Hailstorm in March, 1970. (XXXIX—9-4-70), 107-09.
- Grant to Nehru Agricultural University of Madhya Pradesh. (XXXVII—5-3-70), 154.
- Green Revolution in Madhya Pradesh. (XL—30-4-70), 126-27.
- High yielding varieties of wheat, gram and Oil seeds for sowing in rainfed areas of Narmada Valley of Madhya Pradesh. (XXXIX—9-4-70), 146-47.
- Industries in Madhya Pradesh. (XL—28-4-70), 97.
- Industries in Madhya Pradesh. (XLI—12-5-70), 84-85.
- Installation of powerlooms in Madhya Pradesh. (XXXIX—8-4-70), 133-34.
- Installation of pumps in Madhya Pradesh during Forth Plan Period. (XXXVII—12-3-70), 82.
- Irrigation from revier Tapti in East Nimad Madhya Pradesh. (XXXVII—11-3-70), 70-71.

**MADHYA PRADESH—Contd.**

- Irrigation projects for Madhya Pradesh. (XXXVI—25-2-70), 47-48.
- Irrigation Schemes in Madhya Pradesh. (XXXVI—25-2-70), 149-50.
- Irrigation Schemes submitted by Madhya Pradesh. (XXXVII—18-3-70), 60-61.
- Issue of licences for setting up of industries in Madhya Pradesh. (XL—28-4-70), 96.
- Land allotted to Harijans in Madhya Pradesh. (XXXIX—14-4-70), 109.
- Land for Dandakaranya Project from Madhya Pradesh. (XL—30-4-70), 90-91.
- Land reforms in Madhya Pradesh under Fourth Five Year Plan. (XL—30-4-70), 128.
- Liquidation of dacoit menace in Madhya Pradesh. (XXXVIII—3-4-70), 172-73.
- Loan facilities to Handloom and Powerloom weavers by Nationalised Banks in Madhya Pradesh. (XXXVII—9-3-70), 289.
- Loan given to powerloom owners in the States of Maharashtra and Madhya Pradesh. (XXXIX—13-4-70), 57.
- Loans sanctioned and paid to the industries in M. P. by Industrial Finance Corporation (XXXVI—23-2-70), 63-66.
- Loans to farmers and traders by co-operative Banks of Madhya Pradesh. (XVI—23-4-70), 88-89.
- Loss due to lock-outs and strikes in textile mills in Madhya Pradesh. (XXXVIII—25-3-70), 118-119.
- Loss of life and property during floods in Madhya Pradesh. (XL—22-4-70), 87.
- Madhya Pradesh Government request for permission to sell levy sugar in Open market. (XL—30-4-70), 111.
- Manufacture of vaccine for foot and mouth diseases at Institute of Biological Products, Mhow. (XLI—7-5-70), 165-66.
- Medical College in Bundalkhand (Madhya Pradesh). (XXXVII—9-3-70), 425.
- Mid-day meals to children in Madhya Pradesh. (XXXVII—9-3-70), 210.
- Mileage of railway lines in Bundelkhand region of Madhya Pradesh. (XXXVIII—24-3-70), 370.
- Mineral production in Madhya Pradesh (XXXVI—23-2-70), 79-80.
- Minor Irrigation Projects in Madhya Pradesh. (XXXIX—9-4-70), 147-48.

## MADHYA PRADESH—Contd.

- Mobile Post Office for Indore. (XL—30-4-70) 149-50.
- National Highways in Madhya Pradesh. (XXXVI—27-2-70), 199.
- Nationalised Banks in Burhampur city of Madhya Pradesh. (XXXVII—9-3-70), 259.
- New Radio Stations in Chattisgarh Region of Madhya Pradesh. (XXXIX—9-4-70), 106-07.
- Non-implementation of Narmada Project in Madhya Pradesh. (XXXVII—18-3-70), 114-15.
- Number of persons from Madhya Pradesh Enrolled in Territorial Army. (XLI—6-5-70), 109-10.
- Number of unemployed ex-servicemen in Madhya Pradesh (XLI—20-5-70), 120-21.
- Outstanding amount of income tax above Rs. 10 against firms and individuals in Madhya Pradesh. (XXXVII—16-3-70), 57-58.
- Overdraft by Madhya Pradesh. (XXXIX—13-4-70), 58-59.
- Overseas Scholarships to Scheduled Caste and Scheduled Tribe students of Madhya Pradesh. (XXXVIII—24-3-70), 164-65.
- Pakistan Nationals Staying Illegally in Hoshangabad and East Nimad District of Madhya Pradesh. (XXXVII—13-3-70), 164-65.
- Pakistani Nationals in Madhya Pradesh. (XXXVII—13-3-70), 163-64.
- Participation by U. K. and Canada in intensive agriculture development programme in Madhya Pradesh. (XXVII—2-4-70), 152-53.
- Payment of bonus and export of rice from Madhya Pradesh. (XL—30-4-70), 109-10.
- Payment of tuition fee to Harijans and Scheduled Tribes Students in Madhya Pradesh. (XXXVII—17-3-70), 65-66.
- Pending applications for issue of licences for setting up Industries in Madhya Pradesh. (XXXIX—7-4-70), 43-46.
- Permanent welfare officers for ex-servicemen in Madhya Pradesh. (XLI—20-5-70), 121.
- Pitiable conditions of hostels run by Adim Jati Sewa Mandal of Madhya Pradesh. (XXXVII—10-3-70), 161.
- Post and Telegraph offices in Madhya Pradesh. (XXXVII—12-3-70), 164-65.

## MADHYA PRADESH—Contd.

- Post Offices in Madhya Pradesh. (XXVIII—2-4-70), 93-94.
- Post Offices in Narsinghpur and Hoshangabad Districts of Madhya Pradesh. (XXXIX—9-3-70), 148-49.
- Power shortage in Madhya Pradesh. (XXXVII—11-3-70), 130-31.
- Powerloom Operators of East Nimar District of Madhya Pradesh. (XXXIX—13-4-70), 90.
- Pre-hoctic implements found at Ramgarh (Madhya Pradesh). (XXXVII—9-3-70), 210.
- Prises received from foreign countries by persons belonging to Madhya Pradesh. (XXXVII—11-3-70), 181.
- Production in Mandhar Cement Factory (Madhya Pradesh). (XXXVIII—24-3-70), 275-76.
- Production of Amlai Paper Factory in Madhya Pradesh. (XXXVII—10-3-70), 54-55.
- Production of Opium in States and incentive to farmers of Madhya Pradesh for producing opium. (XXXIX—13-4-70), 98-100.
- Production of Wheat and Rice in Madhya Pradesh, in 1969. (XXIII—2-4-70), 101.
- Programme of animal husbandry for cows in Madhya Pradesh. (XLI—7-5-70), 99.
- Proposal to convert Onkareshwar in Madhya Pradesh into Tourist Centre. (XXXIX—17-4-70), 110-11.
- Provision of telephones for police stations of dacoit infested districts of Tikamgarh and Chattarpur in Madhya Pradesh. (XXXVIII—26-3-70), 182-84.
- Public Sector Hotels in Madhya Pradesh. (XL—1-5-70), 118.
- Public Sector Industries in Madhya Pradesh. (XXXIX—6-4-1970), 71-72.
- Quota of B. P. sheets to small scale industrial units in Madhya Pradesh. (XL—21-4-70), 81.
- Recovery of Income tax from persons in Madhya Pradesh. (XL—27-4-70), 1.
- Recovery of Pakistani Bombs in Asho Nagar (Madhya Pradesh). (XLI—15-5-70), 78.
- Recruitment Centres in Madhya Pradesh. (XL—29-4-70), 139-40.
- Recruitment of persons from Madhya Pradesh in N. C. C. and Volunteer Corps. (XL—29-4-70), 138-39.

**MADHYA PRADESH—Contd.**

- Rehabilitation of ex-servicemen in Madhya Pradesh in Civil Employment. (XL—29-4-70), 137-38.
- Rehabilitation of refugees from Pakistan after Indo-Pak conflict in Madhya Pradesh. (XLI—7-5-70), 100-01.
- Re-instatement of P. & T. Employees of Madhya Pradesh suspended due to their participation in 1968. strike. (XXVII—2-4-70), 2-16.
- Representation from East Bengal Refugees in Sarguja, Madhya Pradesh for final rehabilitation. (XXXVI—26-2-70), 165-66.
- Representations from refugees from Madhya Pradesh and Andhra Pradesh Camps. (XXXIX—16-4-70), 91.
- Request for financial assistance for reducing electricity rates by Madhya Pradesh. (XXXVII—11-3-70), 130.
- Request from Madhya Pradesh for foreign bred bulls and cows. (XLI—7-5-70) 168.
- Request from Madhya Pradesh of milk powder and per capita availability of milk in Madhya Pradesh. (XLI—7-5-70), 166-67.
- Running of Electric Trains in Madhya Pradesh. (XXXIX—7-4-70), 20-23.
- Rural Electrification of Madhya Pradesh. (XXXVII—4-3-70), 88-89.
- Sainik Schools in Madhya Pradesh. (XXXVII—4-3-70), 186-87.
- Scheme for development of Fisheries in Madhya Pradesh. (XXXVII—12-3-70), 162-63.
- Scheme for further exploitation and exploration of copper ore belt in Balaghat District, Madhya Pradesh. (XXXVII—16-3-70), 36.
- Scheme of coordinated cattle breeding programme in Madhya Pradesh. (XLI—7-5-70), 167-68.
- Second Aluminium Factory in Madhya Pradesh. (XXXIX—20-4-70), 193-94.
- Second rig for Exploratory Tube-well Organisation in Hoshangabad, Madhya Pradesh. (XXXVII—12-3-70), 181-82.
- Seizure of bags of rice and wheat in Madhya Pradesh for despatch to Maharashtra. (XXXIX—16-4-70), 50.
- Seizure of unauthorised wireless sets in Madhya Pradesh. (XXXIX—16-4-70), 103.

**MADHYA PRADESH—Contd.**

- Setting up of an Agricultural College in Sagar District. (XL—30-4-70), 118-19.
- Setting up of cement factory based on Lime stone found in Damoh District in Madhya Pradesh. (XXXVIII—24-3-70), 258.
- Setting up of cement Industries in Madhya Pradesh. (XXXVII—17-3-70), 98.
- Setting up Family Planning Centres in Urban and Rural Areas of Madhya Pradesh. (XL—4-5-70), 114-15.
- Setting up of an Industrial Estate in Khandwa (Madhya Pradesh). (XXXVII—17-3-70), 96-97.
- Setting up of industries in Backward areas of Madhya Pradesh. (XXXIX—14-4-70), 49.
- Setting up of Industries in Dacoit infested areas of Madhya Pradesh. (XXXVII—17-3-70), 29.
- Setting up of Nylon Yarn Plant in Madhya Pradesh. (XXXVII—9-3-70), 294.
- Setting up of petro chemical training institute in Madhya Pradesh. (XLI—11-5-70), 64.
- Setting up of a Steel Plant at Balladia, (Madhya Pradesh.) (XXXVII—17-3-70), 120.
- Setting up of Sugar Factory in 'Farmers-Producers-Co-operative' Sector in Bhind District (Madhya Pradesh). (XXVIII—2-4-80), 109.
- Setting up Sugar Mill in Morena District Madhya Pradesh. (XXVIII 2-4-70), 109-10.
- Share Capital of Central Govt. in State Road Transport Corporatin of Madhya Pradesh. (XXXVII—17-4-70), 97-98.
- Share of Madhya Pradesh in Power of Rihand Project U. P. (XL—29-4-70), 147-48.
- Share of Madhya Pradesh in Power Supply from Hirakund Project. (XL—29-4-70), 148.
- Shortage of Drilling Machines for installation of tube-wells in Madhya Pradesh. (XLI—14-5-70), 199-200.
- Source of expenditure incurred by Shri D. P. Mishra, former Chief Minister, Madhya Pradesh on his Election. (XXXIX—13-4-70), 35-36.
- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 20-24.

MADHYA PRADESH—*Contd.*

- Sub-branch Post Office in Hoshangabad and East Nimad in Madhya Pradesh. (XXVIII—2-4-70), 83-85.
- Submission of false returns by Beedi Industrialists of Madhya Pradesh. (XL—4-5-70), 91-92.
- Sugar stock in Madhya Pradesh. (XL—30-4-70), 111-12.
- Suggestion by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800 crores, to States with A Low Per Capita Income. (XXIX—8-4-70), 80-81.
- Supply of Foodgrains to Tikamgarh and Chhatarpur Districts of Madhya Pradesh by World Food Organisation. (XXXIX—9-4-70), 126-27.
- Supply of Gas for Domestic and Industrial Purposes to Madhya Pradesh. (XXXIX—6-4-70), 69-70.
- Supply of power tiller tractors to Madhya Pradesh for Cultivation of land. (XL—30-4-70), 106-07.
- Supply of scrap rails to Madhya Pradesh Electricity Board. (XL—21-4-70), 184-85.
- Survey of minerals in Narsinghpur district of Madhya Pradesh. (XXXIX—6-4-70), 200.
- Survey of petroleum products in Madhya Pradesh. (XII—11-5-70), 131.
- Survey of Bundelkhand area in Madhya Pradesh. (XXXVII—17-3-70), 87-88.
- Survey of Historical Places in Madhya Pradesh. (XXXVII—13-3-70), 164.
- Survey of mineral deposits in Sagar and Damoh districts of Madhya Pradesh. (XXXVII—16-3-70), 176.
- Survey of Narbada Valley Project of Madhya Pradesh. (XXXVII—18-3-70), 115.
- TB cases in Madhya Pradesh. (XLI—11-5-70), 155-56.
- Taking over of Jahangir Palace in Orchha, District Tikamgarh (Madhya Pradesh). (XL—1-5-70), 156-57.
- Taking over of M. P. State's Solvent Extraction Plant at Ujjain. (XXXVI—26-2-70), 181-82.
- Targets of Production of Cotton during Fourth Plan in Madhya Pradesh. (XL—23-4-70), 175-77.

MADHYA PRADESH—*Contd.*

- Telephone Bills outstanding in Madhya Pradesh. (XXXVIII—26-3-70), 212-13.
- Telephone facilities in Unhal town in Madhya Pradesh. (XLI—7-5-70), 118-19.
- Telephones Installed in Madhya Pradesh. (XXXVII—12-3-70), 91-92.
- Telephones Installed in Ujjain (Madhya Pradesh). (XL—30-4-70), 150-51.
- Theft of Idols from temple in Madhya Pradesh. (XLI—15-5-70), 129.
- Total area under Wheat and Rice in Madhya Pradesh. (XXVIII—2-4-70), 102.
- Training facilities for Journalism in Madhya Pradesh. (XXXVII—5-3-70), 83-84.
- Transfer of services of Madhya Pradesh Government Employees to Railways. (XXXIX—7-4-70), 116.
- Tube-wells in Madhya Pradesh. (XXXVII—12-3-70), 82-83.
- Unsatisfactory Telephone Service in Lahar (Madhya Pradesh). (XXXVI—26-2-70), 223-24.
- Urban and Rural water supply scheme in Madhya Pradesh. (XXXVII—9-3-70), 256.
- Use of English in Madhya Pradesh High Court. (XLI—15-4-70), 190-31.
- Utilisation of surplus revenue in plan projects in Madhya Pradesh. (XXXVII—4-3-70), 174.
- Water supply to Madhya Pradesh at Parvati Aqueduct. (XXXVIII—25-3-70), 54-55.
- World Bank loan for Madhya Pradesh. (XXXVII—16-3-70), 153-54.
- MADRAS :**
- Acquisition of cantonment areas in Madras and Bangalore for connecting the newly built roads. (XLI—20-5-70), 115-16.
- Amount outstanding against Central Government Departments in Madras for payment to Madras Corporation. (XXXIX—13-4-70), 203.
- Direct dialing system between Delhi and Madras. (XLI—7-5-70), 127-28.
- Dollar Counterfeit Case in Madras. (XXXVII—13-3-70), 108.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15-21.

**MADRAS—Contd.**

Introduction of subscribers trunk dialling system from Madras to other cities. (XLI—7-5-70), 157.

Issue of licences for bus body building units at Madras and Nagercoil. (XL—21-4-70), 89-90.

Licensing of New Factories for producing concrete from Fly-Ash. (XLI—12-5-70), 71-72.

Metropolitan rail transport Organisation for Madras. (XXXVII—10-3-70), 135.

National Tourist and Entertainment Fair in Madras. (XXXVI—23-2-70), 181-82.

Outer Harbour at Madras. (XXXVII—13-3-70), 174-75.

Production of Instruments by Surgical Instruments Plant, Madras. (XXXIX—20-4-70), 97-98.

Recommendations made in Seventh Whip's Conference held in Madras. (XXXVII—9-3-70), 188.

Relay of News Bulletins from AIR station, Madras. (XXXVII—12-3-70), 139-40.

Seventh Whip's Conference held in Madras. (XXXVII—13-3-70), 117-18.

World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 20-25.

**MADRAS DOCK PROJECT :**

Placing of orders for powerful tugs by Madras Port Trust for Dock Project at Madras. (XXXVIII—3-4-70), 191-93.

Scheme submitted by Madras Port Trust for Dock Project at Madras. (XXXVIII—3-4-70), 193-94.

**MADRAS HARBOUR :**

Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.

**MADRAS HIGH COURT :***Debates*

Re. Interim Order of Madras High Court about Election Symbols. (XLI—5-5-70), 237-41.

**MADRAS REFINERY :**

Loss of Foreign Exchange in Transportation of Crude for Madras Refinery. (XXXVI—2-3-70), 51-52.

Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.

**MADURAI :**

Mysterious disease in Madurai. (XLI—11-5-70), 128.

Selections for posts of Commercial Clerks in Madurai Division. (XXXIX—7-4-70), 132-33.

**MAGAZINE(S) :**

Contents of Magazine "Thaqafat-Ul-Hind". (XXXVIII—24-3-70), 157-58.

Delay in the Publication of Monthly Magazine 'YATRI'. (XXXVIII—24-3-70), 164.

Financial help to Dr. Abid Hussain of Jamia, Millia for publishing Magazine. (XL—1-5-70), 80-81.

New item in 'current' captioned "Indian Government Agency or Commic Front". (XL—23-4-70), 202-03

Supply of Newspapers and Magazines to Jawans. (XL—29-4-70), 141.

**MAGISTRATE(S) :**

Revolvers brought by a Delhi Magistrate from U.K. (XXXVII—9-4-70), 285.

Strictures passed by a Bombay Magistrate against the Director of Revenue Intelligence. (XXXVII—16-3-70), 35-36.

**MAHARAJA FINANCES, M/s.**

Payment of Income and Wealth Tax by M/s Maharaja Finances. (XXXVI—2-3-70), 100.

**MAHARAJA OF DARBHANGA :**

Imposition of Death Duty on the Property of Maharaja of Darbhanga. (XXXVII—16-3-70), 195-96.

**MAHARAJA OF NABHA :**

Repatriation of Valuables belonging to the Maharaja of Nabha. (XXXIX—6-4-70), 203.

**MAHARANI LAXMIBAI PHYSICAL TRAINING SCHOOL GWALIOR :**

Awards won by Trainees of Maharani Laxmibai Physical Training School Gwalior. (XXVII—13-3-70), 95-96.

**MAHARASHTRA :**

Allocation made to Maharashtra from Central Road Fund. (XXXVIII—3-4-70), 190.

Allocation of funds for Godavari Project near Paithan in Maharashtra. (XLI—6-5-70), 32.

**MAHARASHTRA—Contd.**

- Allotment of Funds to Maharashtra for Scholarships to Adivasi Students. (XXXI—7-4-70), 142.
- Applications pending for Telephone connections in Maharashtra. (XXVIII—2-4-70), 149.
- Appointment of Authorised Controllers of Mills in Maharashtra. (XL—22-4-70), 53.
- Area irrigated by PUS River Project in Maharashtra. (XL—22-4-70), 97.
- Assessment of requirements of Electricity of Maharashtra. (XL—22-4-70), 96.
- Assistance to Handloom Weavers of Maharashtra to change over to Power Loom. (XXXVII—18-3-70), 179-80.
- Automatic Telephone Exchange at Yeotmal (Maharashtra). (XXXVI—26-2-70), 107.
- Central Assistance for Floods in Nasik, Jalgaon and Ahmednagar Districts (Maharashtra). (XXXIX—20-4-70), 76-77.
- Central Assistance for Minor Irrigation Schemes in Maharashtra. (XXVIII—2-4-70), 148-49.
- Clearance for setting up seamless tubes and gas cylinders projects in Maharashtra. (XLI—5-5-70), 69-70.
- Construction of a Railway line from Chandkha to wun in Yeotmal District. (Maharashtra). (XXXIX—7-4-70), 142-43.
- Damage to Crops etc. in Maharashtra due to Hailstorm. (XXVIII—2-4-70), 163-64.
- Development of Agriculture in Maharashtra. (XXXVIII—26-3-70), 234-35.
- Development of Railway in Maharashtra. (XLI—12-5-70), 171.
- East Bengal Refugees in Chanda District of Maharashtra. (XXXVI—26-2-70), 167-68.
- Electrified villages of Vidarbha region of Maharashtra. (XLI—6-5-70), 153.
- Export of Commodities from Maharashtra. (XL—29-4-70), 140-41.
- Financial assistance to Handloom Co-operative Societies in Maharashtra. (XL—22-4-70), 80.
- Grants given to Maharashtra for Irrigation Schemes. (XLI—6-5-70), 140.
- High breed varieties of food crops and oilseed khurasani in various districts of Maharashtra. (XLI—7-5-70), 61-62.

**MAHARASHTRA—Contd.**

- Industrial Estates in Maharashtra. (XXXV—II—17-3-70), 134-35.
- Introduction of E. S. I. and E. P. F. Schemes in Handloom Industry in Maharashtra. (XL—30-4-70), 147.
- Introduction of electric trains in Maharashtra. (XXXVIII—24-3-70), 348.
- Introduction of Employees Provident Fund Scheme in Cotton Ginning and Baling Industry in Maharashtra. (XL—23-4-70), 200-01.
- Irrigation facilities in Vidarbha region of Maharashtra. (XL—29-4-70), 142-43.
- Irrigation Project of Maharashtra Pending with the Government. (XL—22-4-70), 192.
- Irrigation schemes submitted by Maharashtra. (XXXIX—8-4-70), 154.
- Lack of post, telegraph and telephone facilities in and around village Pophali in Yeotmal district, Maharashtra. (XLI—7-6-70), 152-53.
- Land allotted to landless army personnel in Maharashtra. (XXXVII—11-3-70), 175.
- Loan advanced by bank of Baroda to Maharashtra State Small Scale Industries. (XLI—11-5-70), 61-62.
- Loans advanced by Industrial Credit and Investment Corporation to Handloom Industries in Maharashtra. (XL—4-5-70), 172.
- Loan given to powerloom owners in the States of Maharashtra and Madhya Pradesh (XXXIX—13-4-70), 57.
- Loans to farmers in Maharashtra for purchase of soyabean seeds. (XXXIX—16-4-70), 54.
- Loans to Firms and Companies in Maharashtra. (XXXIX—14-4-70), 142.
- Loss incurred by the India United Mill's Maharashtra. (XL—22-4-70), 53.
- Maharashtra-Mysore Border Dispute. (XXXVI—27-2-70), 69-70.
- Memorandum sent by Adivasi M. L.As from Maharashtra re. inclusion of certain Tribes in list of Scheduled Tribes. (XLI—12-5-70), 170.
- Memorandum sent by Members of Parliament from Maharashtra re : Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill. (XLI—12-5-70), 170-71.

**MAHARASHTRA—Contd.**

- Memorandum to Prime Minister by Members of Parliament regarding scheme of Splitting the Office of Audit and Accounts, Posts and Telegraphs, Nagpur. (XXXIX—13-4-70), 92-94.
- Memorandum submitted to Prime Minister by Members of Legislative Assembly of Maharashtra. (XLI—12-5-70), 95.
- Merger of Dadra and Nagar Haveli with Maharashtra State. (XXXVII—13-3-70), 201-02.
- Mills run by the Authorised Controllers in Maharashtra. (XL—22-4-70), 54.
- Nationalisation of Konkan Ferry Service by Maharashtra Government. (XXXVIII—24-3-70), 209.
- New industries set up in Maharashtra. (XLI—5-5-70), 149-50.
- Port at Nhava Sheva in Maharashtra. (XXXVII—13-3-70), 142-43.
- Projects of Maharashtra Pending Clearance. (XXXVII—11-3-70), 61-62.
- Proposal for separate post master general for Bombay and residual portion of Maharashtra. (XXXIX—16-4-70), 119.
- Rehabilitation of East Pakistan refugees in Chanda District of Maharashtra. (XXXVII—5-3-70), 65-66.
- Rehabilitation of Scheduled Tribes Families of East Pakistan Refugees in Chanda District, Maharashtra. (XXVIII—2-4-70), 168-69.
- Resolution sent by Maharashtra Adivasi M.L. As re : recognition of Scheduled Tribes. (XLI—12-5-70), 169.
- Scheme for Rural Electrification of Maharashtra. (XL—22-4-70), 1-7.
- Scheme for rural electrification of Maharashtra. (XLI—20-5-70), 151.
- Scholarships towards of low income handloom weavers of Maharashtra. (XXXVII—10-3-70), 183-84.
- Seizure of bags of rice and wheat in Madhya Pradesh for despatch to Maharashtra. (XXXIX—16-4-70), 50.
- Setting of Public Telephone Exchanges in villages of Maharashtra during Fourth Plan. (XLI—14-5-70), 166-68.
- Steps to popularise methods of record production of Sugarcane by a Maharashtra Farmer. (XXXIX—9-4-70), 141-42.
- Subsidy for agricultural bunding in tribal blocks of Nasik district, Maharashtra. (XLI—7-5-70), 63.

**MAHARASHTRA—Contd.**

- Sugar prices fixed for Maharashtra. (XLI—7-5-70), 62.
- Suggestion made by Maharashtra PCC President to keep co-operative Insurance outside Purview of proposed Nationalisation of General Insurance. (XXXIX—6-4-70), 165-66.
- Telephone Development Plan for Kolaba (Maharashtra). (XXXVII—12-5-70), 176-78.
- Trainees of Basic Nursing of Dhanrajgiraj Hospital, Sholapur. (XXXIX—13-4-70), 80-81.
- Utilisation of Idle Capacities in Barre Fabrication Industry. (XXXIX—7-4-70), 80-81.
- Villages provided with Post Offices and Telephone Exchanges in Yeotmal District, Maharashtra. (XXVIII—2-4-70), 150.
- Visits to Maharashtra by Home Minister. (XXXVI—27-2-70), 148-49.

**Debats**

- Communal disturbances in, (St). (XLI—11-5-70), 252-61.
- Mysore-Maharashtra Border Dispute (CA). (XXXVI—2-4-70), 223-46.
- Re : Communal Disturbances in (XLI—12-5-70), 202-03.

**MAHARASHTRA HOUSING BOARD :**

- Representation from Tenants of the Subsidised Industrial Housing Scheme of Maharashtra Housing Board. (XXXVI—2-3-70), 99-100.

**MAHARASHTRA STATE SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION :**

- Foreign Exchange to Shri Allaudin Rashid Munshi of Maharashtra State S. S. I. D. C. (XXXIX—6-3-70), 67.

**MAHI PROJECT .**

- Construction of Dam under Mahi Project. (XL—29-4-70), 113-14.

**MAHI RIVER :**

- Kadana Dam on river Mahi. (XLI—6-5-70), 120-21.

**MAHINDRA AND MAHINDRA LTD. :**

- Exports by M/s Mahindra and Mahindra Ltd. (XL—22-4-70), 181.



**MAITHILI LANGUAGE :**

Census of Maithili speaking people. (XXXVII—9-3-70), 171.

**"MAITHILI" PROGRAMME :**

"Maithili" Programmes over AIR Delhi. (XL—23-4-70), 110-11.

**MALABAR CHEMICALS AND FERTILISERS :**

Delay in finalising Financial Plan of Malabar Chemicals and Fertilisers (XXXIX—20-4-70), 197-98.

**MALARIA :**

Malaria Epidemic. (XXXVII—9-3-70), 333.

National Malaria Eradication Programme. (XLI—18-5-70), 139.

Outbreak of Malaria in Delhi. (XL—27-4-70), 152.

Uniform pattern of Malaria Eradication work for the Border Areas. (XXXVII—9-3-70), 319.

**MALARIA ERADICATION PROGRAMME :**

Malaria eradication programme in Rajasthan. (XXXVII—16-3-70), 177-78.

**MALAYA COMMITTEE :**

Recommendations of Malaya Committee on Small Scale Industries. (XXXVIII—24-3-70), 369.

**MALAYASIA :**

Agreement with Malayasia on Cultural Agreements. (XL—1-5-70), 88-89.

Approval by Malaysia for Russian Naval Patrols in Indian Ocean. (XL—22-4-70), 175.

Discussions with Government of Malayasia regarding future of Indian Banks in Malayasia. (XL—4-5-70), 204-05.

Second Malayasian Orthopaedic Meeting. (XXXVIII—30-3-70), 119.

Talks with Malaysia. (XXXVII—4-3-70), 199-200.

Talks with Malaysia on extradition agreement. (XL—29-4-70), 46.

Trade talks with Malayasia. (XXXVII—11-3-70), 141-42.

Work permits for Indian in Malayasia. (XXXVI—25-2-70), 123.

Work permits for Indians in Malayasia. (XXXVIII—25-3-70), 49.

**MALDAH :**

Confirmation of guards of Maldah and Katihar division (Northeast Frontier Railways). (XLI—5-5-70), 158-59.

**MALIK ELECTRIC WORKS, BOMBAY, M/S. :**

Import of copper rods and zinc rods by M/s Malik Electric Works, Bombay (XXXVII—4-3-70), 78-79.

**MALPE FISHING HARBOUR PROJECT :**

(XL—23-4-70), 63.

**MALINAD EDUCATION SOCIETY :**

Amount granted to Malinad Education Society by U. G. C. (XXXIX—17-4-70), 100.

**MAN-POWER :**

All India man power service to assess man power situation. (XXXVII—5-3-70), 1-2.

Evolving of Technical Manpower Policy. (XXXIX—10-4-70), 135.

**MAN-POWER PLANNING UNIT :**

Assessment of unemployment by Man-power Planning Unit. (XL—23-4-70), 111-14.

**MANAGING AGENCY SYSTEM :**

Accepting of Guarantees of Former Managing Agents of Companies by Nationalised Banks. (XXXIX—20-4-70), 128-29.

Amendment of Companies Act to curb malpractices following abolition of managing agency system. (XL—21-4-70), 31-32.

Appointment of organisations and agents by managing Directors consequent to abolition of managing agency system. (XL—21-3-70), 51.

Control over remuneration paid to directors of public limited companies. (XLI—19-5-70), 167-68.

Effect of abolition of managing agency system on business houses. (XXXVII—17-3-70), 111-12.

Managing Director/Chairman of Bharat Aluminium Company Ltd. (XXXIX—20-4-70), 99.

Setting up of Consultancy Firms in Place of Managing Agents. (XXXVII—17-3-70), 122-23.

**MANDAN MISHRA UNIVERSITY :**

Mandan Mishra University in Bihar. (XXXVIII—24-3-70), 180-81.

**MANDU :**

Development of Mandu in Madhya Pradesh as a Tourists Centre. (XXXIX—17-4-70) 110.

**MANGALORE :**

Construction of Quarters for P & T Staff at Mangalore. (XXXVII—5-3-70), 199-200.

Construction of quarters for P & T staff at Mangalore. (XXXIX—16-4-70), 138.

Construction of second stage of Mangalore Port project. (XXXVII—9-3-70), 36.

Insanitation caused by outflow of Septic Tanks at Surathkal Regional Engineering College, Mangalore. (XXXVII—9-3-70), 122.

Land acquisition for construction of a new P & T Office at Mangalore. (XXXIX—16-4-70), 135.

Micro wavestation at Mangalore. (XXXIX—16-4-70), 137.

**MANGALORE HARBOUR PROJECTS :**

Scheduled for dredging of Mangalore Harbour projects. (XXXVIII—3-4-70), 130-31.

**MANGANESE :**

Contracts given by Rourkela Steel Plant to Ms. B. Patnaik (P) Ltd., for supply of Iron and Manganese Ores. (XXXIX—7-4-70) 92-93.

Export of manganese ore to West European countries. (XXXVII—18-3-70), 78-79.

Loss of export Market in Manganese. (XXXVII—4-3-70), 63.

Setting up of Working Group for Manganese Industry. (XXXVIII—30-3-70), 132.

Survey for Iron and Manganese Ores in Bihar and Orissa. (XLI—18-5-70) 111.

**MANGOES :**

Dehydration of mangoes. (XLI—7-5-70), 60-61.

Preservation and Canning of Mangoes for Export. (XXXVII—4-3-70), 86-87.

Ripening of Mango through Hot Water Treatment. (XXXVII—5-3-70), 152-53.

**MANIPUR :**

Adjudication appeal o retrenchment in Manipur, P. W. D. (XXXVII—12-3-70), 90.

**MANIPUR—Contd.**

Agitation in Manipur. (XXXIX—17-4-70) 162.

Allocation for Financial Assistance to Goldsmiths in Manipur. (XXXIX—13-4-70), 143-44.

Allotment of Land in Imphal to Editor of Prajatantra Patrika. (XXXVIII—3-4-70), 198.

Allotment of land to andelss peasants in Manipur for Agricultural purposes. (XXXVI—26-2-70), 130-32.

Allotment of Scooters Quota for Manipur. (XXXIX—7-4-70), 103-05.

Amount allotted for Welfare of Scheduled Castes/Scheduled Tribes of Manipur. (XXXIX—7-4-70), 103-04.

Annual Plan outlay for Manipur. (XXXVII—4-3-70), 76-77.

Applications for Registration of Trade Unions in Manipur. (XL—22-4-70), 151.

Appointment of Head Pharmacutists in Manipur. (XXXIX—13-4-70), 143.

Appointment of Scheduled Castes to Gazetted Posts in Manipur. (XL—1-5-70), 84-85.

Arrest of Manipuri Youth in Pakistan. (XXXIX—17-4-70), 153.

Arrest of persons connected with the Revolutionary Government in Manipur. (XL—1-5-70), 109.

Branches of nationalised banks in Manipur (XXXVII—16-3-70), 219-20.

C.B.I. probe into the case of former Director of Health and Medical Services, Manipur. (XL—27-4-70), 169-70.

Concession to pilgrims from Manipur for visits to Holy Places. (XXXVIII—24-3-70). 331.

Construction of sports stadium at Manipur (XXXVII—9-3-70), 217.

Consultations with Manipur reg. Decision on the location of Borak Project. (XL—22-4-70), 188.

Contractor-Labour dispute in Manipur. (XXVIII—2-4-70), 126.

Credit made available to farmers and small businessmen in Manipur. (XL—27-4-70), 168-69.

D. A. rise to Government Employees in Manipur. (XXXVII—9-3-70), 104.

Damage to crop at Thonbal, Manipur due to Hailstorm. (XXXVII—12-3-70), 87-89.

## MANIPUR—Contd.

- Defective Construction of Tuliha Airport in Manipur. (XXXVII—11-3-70), 117.
- Demand for making Mao as Headquarter of Manipur North District. (XXXIX—10-4-70), 127.
- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—8-3-70), 215.
- Demand of Electricity Employees' Union Manipur. (XL—22-4-70), 189.
- Denial of children allowance to employees in Forest Department, Manipur. (XXVIII—2-4-70), 57.
- Discontent among inspectors of co-operative department, Manipur. (XXXVIII—26-3-70), 180-81.
- Disposal of Surplus Air-field at Kakching Pale of Manipur. (XXXVIII—25-3-70), 123-24.
- Distribution of Fertilizer to farmers in Manipur. (XXVIII—2-4-70), 127-28.
- Educated Unemployed in Manipur. (XXXVII—5-3-70), 128-30.
- Employment of Engineers and Diploma-Holders in Manipur. (XL—23-4-70), 149.
- Employment of physically-handicapped persons in Manipur. (XL—28-4-70), 99.
- Extension of railway line upto Manipur. (XL—21-4-70), 185.
- Facilities to medical graduate working under Government of Manipur. (XXXVII—16-3-70), 219.
- Failure of presiding Officers to give Distinguished seal marks in Panchayat Elections in Manipur. (XXXVII—12-3-70), 89.
- Financial assistance to indigent artistes of Manipur. (XXXVIII—26-3-70), 179-80.
- Financial Assistance to Polo Clubs in Manipur. (XL—1-5-70), 108-09.
- Fire in a Manipur village. (XXXVII—9-3-70), 216.
- Fire in Waikhong village of Manipur. (XL—24-4-70), 107.
- Formation of Sovereign Government in Manipur. (XXXIX—17-4-70), 91.
- Funds earmarked for irrigation facilities of Manipur. (XXXVIII—25-3-70), 123.
- Grant of Recognition to Manipur Electricity Employees' Union. (XXXVI—26-2-70), 134.

## MANIPUR—Contd.

- Grievances of zilladars of Manipur. (XL—30-5-70), 122-23.
- Housing Loans by Manipur Government. (XL—27-4-70), 171-72.
- Housing schemes for scheduled caste areas of Manipur. (XXXVIII—24-3-70), 376-77.
- Improvement in Handloom Industry of Manipur. (XXXVI—25-2-70), 58-59.
- Improvement of power supply in Manipur. (XXXVI—25-2-70), 100.
- Inclusion of Manipuri language in Eighth Schedule of the Constitution. (XXXVIII—3-4-70), 121-22.
- Increase in the Strength of Doctors and medical Staff for Hospitals and dispensaries of Manipur. (XXXVII—9-3-70), 314.
- Industrial Survey in Manipur. (XXXVI—3-3-70), 64.
- Industries set up by Himalayan Tiles, Manipur. (XXXVIII—26-3-70), 178.
- Interviews by U. P. S. C. for posts of Manipur. (XL—1-5-70), 105-06.
- Irrigation facilities in Manipur. (XXXVII—5-3-70), 128.
- Laboratory Technicians of Medical Department, Government of Manipur. (XXXVII—16-3-70), 100-01.
- Manipur Civil Service Cadre. (XL—1-5-70), 106-07.
- Manipur Panchayati Raj Bill. (XXXVIII—26-3-70), 177-78.
- Meeting of valuation and Implementation Committee on Labour in Manipur. (XL—30-4-70), 123.
- Mid-Term Election in Manipur. (XXXIX—7-4-70), 40-41.
- Minimum Wages in Manipur. (XL—30-4-70), 123-24.
- Minimum wage rates for unskilled workers in Manipur. (XXXVIII—26-3-70), 177.
- Nursing course under Medical Directorate, Manipur. (XXXIX—13-4-70), 142.
- Panchayat Elections in Manipur. (XXXVII—12-3-70), 89-90.
- Paper Mill in Manipur. (XXXVII—10-3-70), 97.
- Pay scales of graduate headmasters in Manipur schools. (XXXVIII—3-4-70), 197-98.

## MANIPUR—Contd.

- Pay scales of Manipur employees. (XL—24-4-70), 107.
- Pay scales of Primary Investigators in Manipur. (XXXVIII—3-4-70), 198-99.
- Payment to Panchayati Raj Training Centre, Manipur. (XXXVI—26-2-70), 133-34.
- Posts of Principal and Vice-Principal in Higher Secondary Schools in Manipur. (XXXVII—13-3-70), 168-69.
- Post Offices opened in Manipur during 1969-70. (XXVIII—2-4-70), 126-27.
- Primary Health Centres running without doctors in Manipur. (XXXVI—2-3-70), 116-17.
- Production of Paddy in Manipur. (XXXVI—26-2-70), 132-33.
- Proposal for setting up spinning Mill in Manipur. (XXXVII—3-3-70), 79.
- Purchase of second Hand Engines by the Manipur Administration. (XXXIX—8-4-70), 146-47.
- Quota of seats for passengers from Manipur in Assam Mail/Express trains. (XXXVIII—24-3-70), 330-31.
- Recovery of arms from hostile hideouts on Nagaland Mainpur Border. (XL—1-5-70), 144.
- Refusal of Festival Advance to employees of Manipur P. W. D. (XXXIX—13-4-70), 143.
- Registration of cases against Personnel of V. V. F. in Manipur. (XXXVI—27-2-70), 144-45.
- Rehabilitation of refugee families in Manipur. (XXXVII—5-3-70), 127-28.
- Restrictions on operations in the General Hospital, Manipur. (XL—27-4-70), 172.
- Retrenchment in P. W. D., Manipur. (XXXVI—26-2-70), 132.
- Revision of pay of chowkidars of L. P. School, Manipur. (XXXVIII—3-4-70), 197.
- Revision of pay of village chowkidars in Manipur. (XXXVII—9-3-70), 217.
- Rural Electrification in Manipur. (XXXVIII—25-3-70), 124.
- Sanction of five days holidays in a month in Manipur Government Hospitals. (XXXIX—13-4-70), 141-42.
- Scarcity of Loose Coins in Manipur. (XXXIX—6-4-70), 149.

## MANIPUR—Contd.

- Selection of Distributors for C. I. Sheets in Manipur. (XXXVI—24-2-70), 196-97.
- Setting up of a Cement Manufacturing Plant in Manipur. (XXXVI—3-3-70), 63-64.
- Setting up of mental Hospital in Manipur. (XXXVII—9-3-70), 316.
- Setting up of new medical college during the Fourth Plan for Manipur. (XXXVII—9-3-70), 316.
- Settlement of De-Reserved Fishery Land in Manipur. (XXXIX—9-4-70), 80.
- Social Welfare Measures taken up in Manipur. (XXXVI—24-2-70), 136.
- Specialised training for Agricultural Officers of Manipur in foreign countries. (XL—30-4-70), 121.
- Strength of the Electricity Project Division of Manipur. (XXXIX—8-4-70), 148.
- Strength of the work charged Staff in the Manipur P. W. D. (XXXVII—9-3-70), 313.
- Sur-ender of sanctioned money by departments of U. T. of Manipur during 1969-70. (XL—24-4-70), 105.
- Tulihal Aerodrome. (XL—29-4-70), 130-31.
- Tulihal Aerodrome in Manipur. (XXXVII—4-3-70), 151-52.
- Training of Manipuri Youths in East Pakistan. (XXXVII—9-3-70), 111.
- Training of Veterinary Officers of Manipur in Australia. (XL—30-4-70), 121-22.
- Untrained non-matriculate Teachers in Manipur Elementary Schools. (XXXVII—13-3-70), 169.
- Upgrading the Post of Physical Instructors in Manipur. (XXXIX—10-4-70), 128.
- Vehicles purchased for Manipur State Transport. (XXXIX—10-4-70), 128.

*Debates*

- Application of Orissa Preventive Detention Act to Manipur by passing authority of Parliament (C.A.) (XLI—8-5-70), 160-68.
- Demands for Supplementary Grants 1969-70 Statement presented. (XXXVII—9-3-70), 460.
- Manipur Budget, 1970-71, Presented. (XXXVII—16-3-70), 251-53.
- Manipur Budget 1970-71, General Discussion D.S.G. (Manipur) 1969-70, D. G. (Manipur) 1970-71. (XXXVIII—25-3-70), 278-331.

**MANIPUR ADMINISTRATION :**

Sale of Paddy by Manipur Administration to Food Corporation of India. (XXXIX—9-4-70), 39.

**MANIPUR HANDLOOM EMPORIUM :**

Opening of Manipur Handloom Emporium at New Delhi. (XXXVI—25-2-70), 59.

**MANIPUR SCHOOL MOTHERS ASSOCIATION :**

Memorandum by Manipur School Mothers Association. (XXXVI—27-2-70), 61.

**MANIPUR STATE TRANSPORT :**

Annual Earnings of Manipur State Transport. (XXXVI—27-2-70), 145-46.

**MANUBHAI SHAH COMMITTEE :**

Implementation of the recommendations of the Manubhai Shah Committee to give guarantee for loans. (XXXVII—18-3-70), 186.

**MANURE :**

Conversion of garbage into manure and cost of setting up a Plant therefor in Calcutta. (XL—30-4-70), 83-84.

Use of cow dung as manure. (XXXVII—5-3-70), 62-64.

**MANUSCRIPTS :**

Maintenance of a National Register of Antiques and Rare Manuscripts. (XXXIX—17-4-70), 86-87.

Publication and Preservation of rare manuscripts of literary, Artistic and Historical Value. (XXXVIII—24-3-70), 49-50.

**MAO :**

Display of Mao Posters. (XXXVI—27-2-70), 42-43.

Posters carrying Mao Slogans in Thanjavar District of Tamil Nadu. (XXXVII—13-3-70), 158.

**MAPS :**

Map of Allahabad fort missing. (XLI—20-5-70), 128.

NEFA Shown as Chinese territory in Soviet Map. (XXXVII—4-3-70), 35-36.

Preparation of Maps of Hard Rock areas of Southern region by Geological Survey of India. (XL—27-4-70), 232-33.

Soviet cartographic aggression on India. (XLI—20-5-70), 134-35.

**MARINE-DIESEL ENGINE :**

Production of Marine-diesel Engine. (XLI—6-5-70), 85-86.

**MARITIME DAY :**

Celebration of Maritime Day in Delhi (XL—1-5-70), 166.

**MARKET (S) :**

Construction of a Market in Ashok Nagar, West Delhi. (XXXVII—13-3-70), 80-82.

Financial aid to Bihar Government for improvements in Markets. (XLI—14-5-70), 31-32.

New Fruit and Vegetable Market at Azadpur, Delhi. (XLI—18-5-70), 134.

**MARKETING DEVELOPMENT PROGRAMME :**

Separate offices in States for Marketing development programme. (XLI—7-3-70), 140-41.

**MARMUGAO PORT TRUST :**

Complaints received against Officials of Marmugao Port Trust. (XXXIX—10-4-70), 173.

**MARRIAGE :**

Ban on Second Marriage. (XXXIX—14-4-70), 104.

Plural marriages of officers under the Ministry of External Affairs having foreign wives. (XL—22-4-70), 156.

Right of parties to a marriage to seek divorce on the ground of non-resumption of cohabitation. (XXXVII—10-3-70), 141-42.

MARTAND TEMPLE, KASHMIR. (XLI—8-5-70), 87.

**MARVANTHA. :**

Tourist Centre at Marvantha. (XXXVIII—24-3-70), 233-36.

**MARXISTS :**

Beating of district collector of Burdwan by Marxists. (XL—24-4-70), 100.

Call by a former Marxist Ministers of West Bengal to West Bengal Peasants and Workers to keep their lathis ready and Spears Sharp. (XXXIX—10-4-70), 37.

Marxists undergoing training in Chandigarh. (XXXIX—17-4-70), 64-65.

**MASCARENHAS, DR. T :**

Exchanging Father Monterio for Dr. T Mascarenhas presently in Indian and Portuguese Jails respectively. (XL—22-4-70), 48.

Release of Dr. T. Mascarenhas from the Portuguese Jail, (XXXVI—25-2-70), 77-78.

**MASS MEDIA :**

Programme to educate common voters through Mass Media. (XXXVII—12-3-70), 60.

**MASTER PLAN (S) :**

Revision of Delhi Master Plan. (XXXIX—13-4-70), 135-36.

**MATA—TILLA DAM :**

Supply of electricity and water from Mata-tilla Dam. (XXXVII—11-8-70), 177-79.

**MATTER UNDER RULE 377 :**

Appointment of Third Pay Commission (XL—24-4-70), 204-23.

Beating by police of some M. Ps. and S. S. P. demonstrators on 6-4-70 (XL—23-4-70), 231-33, 312-23.

Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 214-16.

**MAURITIUS :**

Assistance to Mauritius for economic development. (XL—4-3-70), 206-07.

Direct Shipping Service between India and Mauritius. (XL—22-4-70), 48.

Discomfiture to Mauritius Ambassador to United Nations at Palam Airport. (XXXVII—11-3-70), 54-55.

India's collaboration with Mauritius Fertilizers Corporation. (XXXVII—9-3-70), 279.

Shipping service between India and Mauritius. (XXXVIII—24-3-70), 124-25.

Steps to avoid delay in Transmission of Dak to Mauritius. (XXXIX—9-4-70), 168-69.

Talks with Mauritius Trade Delegation. (XXXVII—11-3-70), 163-64.

Supply of Drugs and Surgical Instruments to Mauritius. (XXXIX—13-4-70), 78.

**MAX MULLER BHAVANS :**

Closure of Max Muller Bhavans. (XXXVIII—25-3-70), 30.

**MAX MULLER BHAVANS—Contd.**

Exemption to Max Muller Bhavan, British Council Etc. from Closure Order. (XL—22-4-70), 32.

**MAY DAY :**

May Day Greetings to the workers of the World. (XL—1-5-70), 203-05.

**MAZAGAON DOCKS :**

Thickness of Steel used in Trawlers built at Mazagaon Docks. (XL—23-4-70) 187-88.

**MEALS FOR MILLIONS :**

Meals for Millions centres. (XXXVII—12-3-70), 181.

**AGRICULTURE FARM SURATGARH :**

Demonstration by the employees of Mechanised Agriculture Farm, Suratgarh. (XXXVII—12-3-70), 47-48.

**MEDICAL ATTENDANCE :**

Medical attention given to persons injured in police lathi charge on 6th April 1970 (ST.). (XXXIX—7-4-70), 194-210.

**MEDICAL COLLEGE (S) :**

Admission to medical colleges. (XXXVII—16-3-70), 131.

Conditions to be fulfilled before Establishment of Medical Colleges. (XXXIX—6-4-70), 146-49.

Garment of Obstetrics in Medical Colleges in Orissa. (XXXVIII—30-3-70), 139.

Difficulties in admission to medical Colleges. (XXXVIII—30-3-70), 121.

Family Planning as Compulsory Curriculum in Medical Collge. (XL—27-4-70), 151.

Medical Colleges in Delhi. (XL—27-4-70), 72-74.

Medical College in Bundelkhand. (Madhya Pradesh). (XXXVII—9-3-70), 423.

Medical Colleges in Delhi. (XL—3-5-70), 53-56.

Opening of a Medical College at Chandigarh. (XXXIX—6-4-70), 152-53.

Opening of New Medical Colleges in the country. (XXXVI—23-2-70), 133-34.

Persons trained in medical colleges. (XLI—11-5-70), 194-95.

Recognition of Burla Medical College Orissa. (XLI—10-5-70), 216.

**MEDICAL COLLEGES—(Contd.)**

Recognition of Kakathiya Medical College, Warangal (AP). (XXXIX—13-4-70), 184-85.

Reservation of seats in medical college for students who serve in rural areas. (XLI—11-5-70), 218.

Setting up of a new medical college during the Fourth Plan for Manipur. (XXXVII—9-3-70), 316.

Setting up of Ten Medical Colleges in the country by 1974. (XL—27-4-70), 153.

**MEDICAL COUNCIL OF INDIA :**

Recommendations made by Medical Council of India. (XL—4-5-70), 179.

**MEDICAL EDUCATION :**

Improvement in Standard of Medical Education. (XXXIX—13-4-70), 115-16.

Post-Graduate Medical Education in Orissa. (XXXVIII—30-3-70), 159.

**MEDICAL FACILITIES :**

Better medical facilities to the citizens. (XXXIX—13-4-70), 51.

Expansion of Medical facilities in rural areas. (XXXIX—13-4-70), 174.

Expansion of Medical Facilities in villages. (XXXVII—9-3-70), 59.

Medical Facilities to P & T Employees of Jamshedpur. (XL—23-4-70), 117.

Medical treatment for employees of Canteen Stores Department in Military Hospitals. (XL—22-4-70), 65.

**MEDICAL GRADUATES. (XLI—18-5-70), 215.**

Graduates of Patna Medical College, Patna found unfit in U. K. (XXXIX—20-4-70), 105-06.

**MEDICAL PERSONNEL :**

Loans to medical personnel and doctors by nationalised banks. (XL—4-5-70), 117-18.

**MEDICAL PRACTITIONERS :**

Rules for registration of Medical Practitioners. (XXXIX—20-4-70), 135-36.

**MEDICAL REGISTRATION RULES :**

Rules for registration of Medical Practitioners. (XXXIX—20-4-70), 135-36.

**MEDICAL REPRESENTATIVES :**

Amendment of Industrial Disputes Act to include Medical Representatives of Pharmaceutical concerns as workmen. (XXXIX—9-4-70), 143-44.

**MEDICAL RESEARCH :**

Research in ancient Ayurvedic field. (XXXIX—20-4-70), 160-61.

**MEDICAL SERVICES :**

Inadequate Medical Education and services in the country. (XXXVI—2-3-70), 167-68.

Nationalisation of medical services. (XXXVII—16-3-70), 52-55.

**MEDICAL STORES ORGANISATION :**

Working of Medical Stores Organisation, (XL—27-4-70), 108-09.

**MEDICAL YEAR :**

1970-71 as medical year. (XLI—11-5-70), 25-28.

**MEDICINES AND DRUGS :**

Black listing of firm supplying water in place of Tetracycline. (XL—4-5-70), 199-200.

C. G. H. S. Dispensaries running without essential medicines. (XXXVI—23-2-70), 110-11.

Consignments of Medicines to Lagos for relief of people. (XXXIX—20-4-70), 60.

Enquiry into medical value of different brands of Oxytetracycline. (XXXVII—9-3-70), 363.

High Prices of Drugs. (XXXIX—20-4-70), 30-41.

High Prices of Drugs. (XXXIX—20-4-70), 44-45.

Hospitals without Doctors and Medicines in the country. (XXXIX—6-4-70), 187-88.

Increase in price of essential drugs since 1963. (XXXIX—13-4-70), 186-87.

Long Wait for Medicines in emergency cases in Delhi Under C. G. H. S. (XXXVI—2-3-70), 25-26.

Production and Use of Quinine. (XXXIX—20-4-70), 215-16.

Production of quinine. (XLI—18-5-70), 172.

Purchase of sub-standard medicines for N.D.M.C. Dispensaries. (XXXVII—9-3-70), 351.

**MEDICINES DRUGS—(Contd.)**

Shortage of Funds for the purchase of medicines in Govt. Dispensaries. (XXXVI—2-3-70), 185-86.

Shortage of medicines in C. G. H. S. Dispensaries in Delhi. (XXXIX—6-4-70), 55-56.

Supply of Outdated Medicines to Patients by C. G. H. S. Dispensaries in Bombay. (XXXIX—20-4-70), 208-09.

Use of Chloro-tetracycline as Animal Feed. (XXXVII—9-3-70), 370.

Use of time-barred Medicines in Hospitals of Delhi Corporation. (XXXVI—2-3-70), 173.

**MEDIUM OF INSTRUCTIONS :**

English as medium of Instruction and Examination in Law in Delhi University. (XXXVI—27-2-70), 163.

Hindi as Medium of Instruction in Universities. (XXXVII—13-3-70), 43-44.

**MEERUT :**

Complaints Against Central Excise Officials, Meerut. (XXXIX—20-4-70), 87-88.

Construction of a New Barrage on River Hindon in Meerut. (XLI—6-5-70), 117-18.

Direct linking of Meerut Telephone Exchange with Delhi Telephone Exchange. (XXXIX—9-4-70), 130.

Embarrassment of Government Cash by Parcel Staff Meerut City Station (Northern Railway) (XLI—28-4-70), 146.

**MEGHALAYA :**

Official language of Meghalaya State. (XLI—8-5-70), 30.

Option by Hill Districts for Meghalaya. (XXXVIII—24-3-70), 158-59.

**\*MEIN KAMPF\* :**

Israeli move to raise issue of publication of "Mein Kampf" in India in U. N. O. (XLI—6-5-70), 88.

**MEMBERS OF PARLIAMENT :**

Air India's proposal for six week package tour for MPs and their wives to Japan. (XXXVIII—3-4-70), 62-63.

Alleged discrimination in mentioning names of MPs in A. I. R. Bulletins. (XXXIX—16-4-70), 31.

Allotment of cars to MPs. (XLI—19-5-70), 81-82.

Allotment of Housing Plots to M. Ps. (XXXVI—23-2-70), 27-28.

**MEMBERS OF PARLIAMENT—(Contd.)**

Allotment of housing plots to MPs in Delhi. (XXXVII—16-3-70), 193-94.

Allotment of Plots of land to M. Ps. and Councillors by D. D. A. (XXXIX—20-4-70), 226-27.

Allotment of plots to MPs. (XXXIX—20-4-70), 134-35.

Allotment of plots to MPs in South Delhi. (XLI—11-5-70), 198.

Applications pending for telephone connections to Members of Parliament at their residential places. (XL—30-4-70), 153-54.

Approach roads to Bungalows of M. Ps. (XXXVI—2-3-70), 212-13.

Assurance given by former Minister regarding installation of telephone at the residence of MP. (XXXVIII—26-3-70), 166-67.

Availability of improved seed of wheat to M.Ps. (XXXVI—26-2-70), 89-90.

Check on Lobbying by Members of Parliament. (XXXIX—17-4-70), 180.

Code to check misuse of position by M.Ps. (XXXVIII—24-3-70), 51.

Codification of Privileges of M.Ps. (XXXVII—13-3-70), 136-37.

Complaint call in Parliament House about south avenue enquiry office. (XLI—11-5-70), 169-70.

Correspondence with Members of Parliament. (XXXIX—9-4-70), 40-41.

Criteria adopted for nominating M.Ps. to Telephone Advisory Committees. (XLI—14-5-70), 195-96.

Deduction of income-tax from the salaries of members of Parliament. (XXXVII—16-3-70), 114-16.

Deduction of income tax from the salaries of Members of Parliament. (XXXVII—16-3-70), 161-62.

Delay in replies to Letters by P. M. Sectt. written by M. Ps. (XXXIX—8-4-70), 129-30.

Delay in replying to letters received in the Ministry of Defence from M. Ps. (XXXIX—8-4-70).

Delay in replying to letters received in Ministry of External Affairs from M.Ps. (XXXIX—8-4-70), 127-28.

Disposal of letter Addressed by a Member of Parliament to Minister of External Affairs. (XL—22-4-70), 197.



## MEMBERS OF PARLIAMENT—(Contd.)

- Disposal of letters in Ministry of Education received from Members of Parliament. (XXXIX—10-4-70), 93.
- Disposal of letters received by the Ministry of Irrigation and Power from M.Ps. (XXXIX—3-4-70), 124-25.
- Disposal of letters received from the Members of Parliament. (XXXIX—6-4-70), 180.
- Disposal of letters received from Members of Parliament. (XXXIX—7-4-70), 127-29.
- Disposal of letters received from M.Ps. (XXXIX—9-4-70), 125-26.
- Disposal of letters received in Ministry of Shipping and Transport from Members of Parliament. (XXXIX—10-4-70), 97.
- Disposal of letters received in Ministry of Tourism and Civil Aviation from Members of Parliament. (XXXIX—10-4-70), 96.
- Disposal of letters received in the Deptt. of Parly. Affairs from Members of Parliament. (XXXIX—10-4-70), 94.
- Disposal of letters received in the Ministry of Home Affairs from Members of Parliament. (XXXIX—10-4-70), 98.
- Disqualification of a Member of Parliament or a Member of Legislative Assembly as a sequel to recommendations made by Mudholkar Enquiry Commission appointed by Bihar Government. (XLI—3-5-70), 141-42.
- Electricity in Servants quarters of M.Ps. at Windsor Place, New Delhi. (XLI—18-3-70), 193.
- Equal opportunity to M.Ps. to participate in All India Radio Broadcasts. (XXXVII—12-3-70), 47.
- Filing of Income tax returns by the Members of Parliament. (XXXVI—23-2-70), 134-35.
- Filing of Income Tax returns by Members of Parliament. (XXXVII—9-3-70), 78.
- Filing of Income-tax returns by Members of Parliament. (XXXVI—2-3-70), 94-95.
- Filing of income tax returns by Members of Parliament. (XLI—11-5-70), 135-36.
- Filing of income tax returns by Members of Parliament of Darbhanga District. (XXXVII—16-3-70), 162-63.
- Foreign countries visited by Friendship Organisation members and members of Parliament. (XL—29-4-70), 173.
- Former Ministers and M. Ps. defeated in General elections, given Appointments in Corporations, Autonomous Bodies and Public Undertakings. (XXXVI—7-2-70), 63.

## MEMBERS OF PARLIAMENT—(Contd.)

- Four room flats for M.Ps. by D. D. A. (XLI—11-5-70), 165.
- Furniture for servants quarters of M.Ps. (XXXIX—20-4-70), 121-22.
- Good will mission of M.Ps. to Africa in May, 1970. (XLI—13-5-70), 85.
- Installation of Telephones in M.P.'s Home Towns/Villages. (XXXVII—3-3-70), 85.
- Instructions issued by Principal, Regional College, Bhubaneswar prohibiting discussion with M.Ps. (XXXVIII—24-3-70), 38-39.
- Israeli Embassy's criticism of a Member of Parliament. (XL—29-4-70), 106-07.
- Land acquired at T. K. Puram for allotment to M. Ps. (XLI—18-5-70), 113.
- Letter from a Member of Parliament to Education Minister re. complaint against present courses of Education. (XLI—15-8-70), 83-84.
- Letter from an M. P. to former Minister of Communications for opening a sorting section by Puri-Hyderabad Express. (XL—23-4-70), 87-88.
- Letters from M. Ps. to Ministry of Railway. (XXXVI—24-2-70), 199-200.
- Letters received from Members of Parliament. (XXXIX—8-4-70), 123-24.
- Letters received from M.Ps. in the ministry of Petroleum and Chemicals and Mines and Metals and disposal thereof. (XXXIX—6-4-70), 172-73.
- Letters received in ministry of Finance from Members of Parliament. (XXXIX—6-4-70), 171-72.
- Letter written by M. P. to Minister of Defence regarding Pay scales of Meter Readers. (XXXVII—11-3-70), 136-38.
- M. Ps. Broadcast on conditions in U.S.S.R. (XL—30-4-70), 154.
- M. Ps. Clash with Cairo Embassy Official. (XXXIX—8-4-70), 102-03.
- M. Ps. invited for Air Talks from different stations. (XXXVII—5-3-70), 115.
- M. Ps. letters not replied to promptly by Information and Broadcasting Ministry. (XXXIX—9-4-70), 124-25.
- M. Ps' Memorandum on recognition of German Democratic Republic. (XXXVII—18-3-70), 172-73.
- M. Ps. memorandum to PM regarding relations with Taiwan. (XLI—18-5-70).

MEMBERS OF PARLIAMENT—(Contd.)

- M. Ps. reaction on invalidated Bank Nationalisation Act Censored by AIR. (XXXVII—12-3-70), 112.
- M.Ps. reaction to Broadcasts of Chief Ministers and other Leaders. (XXXVII—12-3-70), 95.
- M.Ps. visit to violence affected areas of West Bengal. (XLI—8-5-70), 27.
- Memorandum sent by Members of Parliament from Maharashtra re: Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill. (XLI—12-5-70), 170-71.
- Memorandum submitted by M.Ps. to the President. (XLI—20-5-70), 144-45.
- Memorandum to Prime Minister by Members of Parliament regarding Scheme of splitting the Office of Audit and Accounts, Posts and Telegraphs, Nagpur. (XXXIX—13-4-70), 92-94.
- New construction work in M. P. Flats at South Avenue. (XLI—18-5-70), 182.
- Nomination of M.Ps. to Delegations sent abroad. (XXXVII—13-3-70), 96-97.
- Nomination of members of Parliament to Divisional Consultative Committees on Western Railway. (XLI-19-3-70), 121-22.
- Non-reimbursement of telephone Bill of Members of Parliament due to recovery of extra charge in absence of Telephone Exchange in that area. (XL—23-4-70), 83-85.
- Non-vacation of residential accommodation by Ex. Members of Parliament. (XL—4-5-70), 239-40.
- Nursery type Primary School for M.P.'s children in South Avenue, New Delhi. (XXXVIII—24-3-70), 196-97.
- Post Office, Telegraph Offices and Public Call Offices opened in Bihar Circle and Recommendation of M.Ps. (XL—23-4-70), 118-19.
- Prosecution of some Members of Parliament in connection with strike of September, 1968. (XXXVI—27-2-70), 107-08.
- Provision of ceiling fans in servants quarters of M.Ps. flats in North and South Avenues, New Delhi. (XXXIX—20-4-70), 119-20.
- Provision of ceiling fans in servants quarters of M.Ps. flats in north and South Avenue, New Delhi. (XLI—11-5-70), 197.
- Refund of security deposited by members of Parliament with N. D. M. C. (XLI—18-5-70), 223.

MEMBERS OF PARLIAMENT—(Contd.)

- Replies to letters from members of Parliament. (XXXIX—7-4-70), 91.
  - Replies to letters received from Members of Parliament. (XXXIX—7-4-70), 126-27.
  - Reply to a Complaint sent by a Member of Parliament to Deputy Minister of Shipping and Transport. (XL—1-5-70), 179-81.
  - Reply to letter of M.Ps. to Ministers. (XXXVI—25-2-70), 126-28.
  - Republic Day passes issued to Ministers and Members of Parliament for their guests. (XXXVII—11-3-70), 101-02.
  - Requests received from M.Ps. in respect of House rent allowance. (XXXVII—16-3-70), 182-83.
  - Running of "deluxe trains on main lines and quota for members of Parliament. (XXXVII—17-3-70), 105-06.
  - Seating arrangement for M.Ps. on Republic day Parade and Beating of Retreat. 1970. (XXXVII—4-3-70), 157-58.
  - Selection of M.Ps. for Radio Talks. (XXXVII—5-3-70), 88-89.
  - Shifting of South Avenue Enquiry Office to Parliament House. (XXXIX—13-4-70), 124-25.
  - Slapping of a Member of Parliament by District Collector of Ujjain. (XXXVIII—24-3-70), 39-40.
  - Supply of medicines to M.Ps. prescribed by the Civil Surgeon of a Hospital in their constituencies. (XL—4-5-70), 133-34.
  - T. V. sets for M.Ps. (XLI—7-5-70), 163-64.
  - Transfer of Electric Meter Security already deposited on allotment of New quarters. (XXXIX—13-4-70), 209-10.
  - Under-representation given to Congress (O) in Delegation of M.Ps. sent abroad. (XXXVI—27-2-70), 36-37.
  - Visits abroad by Ministers and Members of Parliament. (XXXVII—9-3-70), 61.
  - Visits by Members of Parliament abroad. (XXXVII—9-3-70), 176.
  - Visit by M. Ps. Delegation to Saigon and Phnom Penh. (XXXIX—8-4-70), 56.
  - Watch on the Activities of opposition M.Ps. (XXXVIII—24-3-70), 108.
- Debates*
- A. I. R. coverage of C. P. I. (M) Members speeches in Lok Sabha. (XXXVIII—15-7-71), 194-200.
  - Beating of M.Ps. by police and preventing them from coming to Parliament House. (Q.O.P.). (XXXIX—7-4-70), 190-94.

**MEMBERS OF PARLIAMENT—(Contd.)**

Condition of M.Ps. injured in the police lathi charge in Delhi on 6th April, 1970. (Stt.) (XXXIX—16-4-70), 298-39.

Continuance of three Ministers who have ceased to be Members of Rajya Sabha. (St.) (XXXIX—6-4-70), 326.

Income Tax Returns of M.Ps. (St.) (XXXVIII—31-3-70), 175-87.

Income Tax on Members Salaries. (St.) (XLI—8-5-70), 211-12.

Re : Threat to a Member (Dr. Maitreyee Basu). (XXXVII—9-3-70), 442-43.

Reported remarks of Chief Justice of India about notes of lodgement of appeal served on some M.Ps. (XL—22-4-70), 235-59.

Supreme Court's Notice to certain,—(Q.P.) (XXXVIII—3-4-70), 218-25.

Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 227-325.

**MEMBER SWORN :**

Shri Digambar Singh Chaudhuri (Mathura) (XLI—20-5-70), 1.

Shri Kedar Nath Singh. (Sultanpur). (XLI—20-5-60), 1.

**MEMORIALS :**

Guru Tegh Bahadur Memorial in Delhi. (XXXVIII—9-3-70), 181.

Plaza Dedicated to the Memory of Mahatma Gandhi and Martin Luther King. (XXXVIII—30-3-70), 69.

**MENON, SHRI P. GOVINDA :**

Enquiry into Assets of Shri P. Govinda Menon, Union Law Minister. (XXXVII—4-3-70), 63-65.

**MENON, V. K. KRISHNA :**

Allotment of two bungalows to Shri V.K. Krishna Menon. (XL—27-4-70), 155-56.

**MERCEDES CARS :**

Sale of a Mercedes Car by State Trading Corporation. (XL—29-4-70), 52-53.

**MERCHANT NAVY :**

Construction of a New Ship for Training of Personnel for Merchant Navy. (XXXVI—27-2-70), 166.

**MERCURY :**

Delay in import of mercury. (XXXVI—25-2-70), 167.

**MERIT SCHOLARSHIP SCHEME :**

Mode of selection for admission to residential public schools under Merit Scholarship Scheme. (XLI—15-5-70), 180-81.

Residential public schools under merit scholarship scheme. (XLI—15-5-70), 179.

**MESSAGE FROM THE PRESIDENT :**

(XXXVII—9-3-70), 460.

**MESSAGE FROM R. S. :**

Additional Duties of Excise (Goods of Special Importance) Amendment Bill: Returned without recommendation. (XXXVI—11-3-70), 210.

Appropriation (Vote on Account) Bill, 1970: Returned the Bill without recommendation. (XXXVIII—28-3-70), 34.

Appropriation Bill, 1970 : Returned the Bill without recommendations. (XXXVIII—31-3-70), 173-74.

Appropriation (No. 2) Bill, 1970 # Returned the Bill without recommendation. (XLI—8-5-70), 168-69.

Appropriation (Railways) Bill, 1970. : Returned the Bill without recommendation (XXXVIII—31-3-70), 302.

Appropriation (Railways) No. 2 Bill 1970 : Returned the Bill without recommendations. (XXXVIII—31-3-70), 302.

Architects Bill, 1970 : Forwarded Bill, as passed by R.S. (XLI—14-5-70), 233-34.

Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970: Agreed without amendment. (XXXVIII—30-3-70), 214-15.

Calcutta Potr (Amendment) Bill, 1970 : Forwarded Bill, as passed by R. S. (XXXVII—12-3-70), 266.

Central Silk Board (Amendment) Bills : Returned the Bill with R. S. amendments. (XLI—11-5-70), 250-251 .

Code of Civil Procedure (Amendment) Bill # Extension of time for presentation of J. C. Report. (XXXVIII—26-3-70), 287.

Commissions of Inquiry (Amendment) Bill: Concurred in L. S. Recommendation to join J. C. on the Bill. (XXXIX—6-4-70), 225-27.

## MESSAGE FROM R.S.—(Contd.)

- Committee on welfare of Scheduled Caster and Scheduled Tribes : Concurred in L. S. recommendation to elect R. S. Member to the Committee. (XLI—19-5-70), 212.
- Contingency Fund of India (Amendment) Bill, as passed by L. S. : Returned the Bill without any amendment. (XLI—19-5-70), 212.
- Essential Commodities (Amendment) Continuance Bill, 1970 forwarded Bill, as passed by R. S. (XXXVII—12-3-70), 266.
- Finance Bill, 1970, Returned Bill without recommendation. (XLI—13-5-70), 196.
- Haryana and Punjab Agricultural Universities Bill : Agreed without Amendments (XXXVIII—3-4-70), 227.
- Manipur Appropriation Bill, 1970 : Returned Bill without recommendation. (XXXVIII—31-3-70), 174.
- Manipur Appropriation (No.2) Bill, 1970 : Returned the Bill without recommendation. (XXXVIII—31-3-70), 174.
- Medical Termination of pregnancy Bill: Extension of time of presenting the Report of J. C. (XXXVI—24-2-70), 250-51.
- Merchant Shipping (Amendment) Bill 1969: Agreed to the amendment made by L. S. in the Bill. (XLI—20-5-70), 89-90.
- Press Council (Amendment) Bill: Forwarded Bill as passed by L. S. (XXXVII—18-5-70), 115-17.
- Public Accounts Committee: Concurred in recommendation of bills to nominate Members. (XLI—15-5-70), 201-02.
- Requisitioning and Acquisition of Immoveable Property (Amendment) Bill: Agreed without amendment. (XXXVII—5-3-70), 244-45.
- Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Bill, 1969 Returned the Bill with amendments—(XXXVIII—25-3-70), 185-86.
- Union Duties of Excise (Distribution) Amendment Bill : Returned without recommendation. (XXXVI—11-3-70), 210.
- West Bengal Appropriation (Vote on Account) Bill, 1970: Returned the Bill without recommendation. (XXXVIII—31-3-70), 301-02.
- West Bengal Appropriation Bill, 1970: Returned the Bill without recommendation. (XXXVIII—31-3-70), 302.

## MESSAGES FROM R.S.—(Contd.)

- West Bengal State Legislature (Delegation of Powers) Bill : Forwarded Bill, as passed by R. S. (XXXIX—9-4-70) 181-82.
- METAL(S) :
- Growing shortage of Non-ferrous metals (XXXVI—23-2-70), 220-23.
- Import and export of Metals. (XLI—13-5-70), 92.
- METAL CORPORATION OF INDIA:
- Compensation to Metal Corporation of India. (XLI—11-5-70), 121-22.
- METAL SCRAP TRADE CORPORATION:
- Trade Delegation to Japan and South Korea sponsored by Metal Scrap Trade Corporation Ltd. (XXXVII—18-3-70), 49-50.
- METALLURGICAL DESIGN INSTITUTE:
- Setting up of a new metallurgical design institute with Soviet Assistance. (XLI—19-5-70), 115.
- METEOROLOGICAL DEPARTMENT :
- All India Study of Agricultural Drought by Poona Meteorological Office. (XXXIX—17-4-70), 80.
- METERS :
- Replacing of round meters fitted in Scooter by taxitype meters in Delhi. (XXXIX—10-4-70), 79.
- Round Meters for Scooters and Taxis in Delhi. (XXXIX—10-4-70), 146.
- METROPOLITAN RAIL TRANSPORT ORGANISATION :
- Metropolitan rail transport Organisation for Madras. (XXXVII—10-3-70), 195.
- MICA :
- Export of Mica. (XXXVI—25-2-70), 132-34.
- Preservation and Development of Mica ore for World Market. (XXXVII—9-3-70), 293.
- Production and Export of MICA. (XXXVI—2-3-70), 143-44.
- Smuggling of Mica to China through Hongkong. (XXXVIII—1-4-70), 145-
- MICA ADVISORY COMMITTEE. (XLI—20-5-70), 25-29.

**MICA INDUSTRY :**

Mica Exports and Wages of Workers in Mica Industry. (XXVIII—2-4-70), 43.

Wage Board for Mica Industry. (XXXVIII—2-4-70), 142-43.

**MICA MINES LABOUR WELFARE ADVISORY COMMITTEES :**

Recommendation of Reconstituted Mica Mines Labour Welfare Advisory Committee and Central Advisory Board. (XI—23-4-70), 123-24.

**MICA MINE LABOURERS :**

Issue of employees provident fund deposit receipts to Mica Mines Labourers in Rajasthan. (XXXVIII—26-3-70), 223-24.

Payment of Salaries in time to Mica Mine workers in Rajasthan. (XXXVIII—26-3-70), 246-47.

Setting up of Housing Colony for Mica Mine workers in Rajasthan. (XXXVIII—26-3-70), 247.

**MIDDLE EAST ISSUE :**

U. S. proposal for solving middle east issue (XLI—20-5-70), 129-30.

**MIDDLE INCOME GROUP :**

Income behaviours of agriculturists and non-agriculturists including Middle income group and the rich during last three years. (XXXVIII—25-3-70), 111

**MIDNAPORE :**

Misappropriation of Deposits by Postmaster of Kaindi post Office, Ramnagar. (Midnapore). (XL—23-4-70), 156-57.

**MIG'S :**

Agreement with U. S. S. R. for purchase of MIGS. (XXXVI—25-2-70), 26-27.

Defects noticed in construction works of MIG units at Nasik and Koraput in Orissa. (XLI—6-5-70), 93-95.

Formation of MIG complex of HAL comprising Koraput and Nasik into a separate corporation. (XLI—13-5-70), 52.

MIG Complex. (XXXVII—11-3-70), 159.

**MILITARY ACADEMY(IES) :**

History of Azad Hind Fauj to be included in the syllabus of studies in Military Academics. (XXXVII—4-3-70), 108.

**MILITARY ADVISER(S) :**

Appointment of Judge Advocate General/Chief Legal Adviser of the Army and Air Force. (XXXVII—18-3-70), 101.

**MILITARY AID :**

Resumption of U. S. Military Aid to Pakistan. (XXXVII—4-3-70), 50.

*Debates*

Reported plan of U. S. A. to sell tanks to Pakistan. (C.A.) (XXXVIII—3-4-70). 209-18.

**MILITARY EQUIPMENT(S) :**

Basis of payment for Russian Military Equipment. (XXXVI—25-2-70), 125-26.

Stock piling of military equipment acquired by Pakistan from China in Gilgit. (XLI—13-3-70), 121.

**MILITARY HOSPITALS :**

Medical treatment for employees of Canteen Stores Department in Military Hospitals. (XL—22-4-70), 65.

**MILITARY PERSONNEL :**

Detention of Amritsar Bound Punjab Mail at Lucknow and loot by Military Personnel. (XXXVI—3-3-70), 65-66.

Espionage activities of I. A. F. Officers of Chandigarh. (XXXVI—27-2-70), 182.

Family pension for dependants of a deceased Army Officer. (XXXVII—11-3-70), 89-91.

Fire by army men on striking Railway Workers at Mughal Sarai on 11-1-70 (XXXVI—27-2-70), 113.

Houses belonging to Armed Forces Officers hired by Government. (XXXVII—18-3-70), 155.

Instructions issued for armed forces personnel to travel by Air India on Transfer abroad and vice-versa. (XXXVII—11-3-70), 192-93.

Lack of Facilities to Staff working in Jaipur Depot of Canteen Stores Department. (India). (XXXVII—18-3-70), 64-65.

Land allotted to landless army personnel in Maharashtra. (XXXVII—11-3-70), 175.

Molestation of woman by army men in Puri-Howrah Express. (XXXVIII—24-3-70), 269.

Representation by a member of Cantonment Board, Kamptee against the Military Officials. (XXXVII—18-3-70), 180-81.

**MILITARY PERSONNEL—Contd.**

Retirement age of Military Officers. (XXXIX—8-4-70), 153-54.

Retirement age of officers upto the rank of Lt. Colonel. (XXXVII—11-3-70), 154-56.

Separate Pay Commission for Defence Services Personnel. (XXXVII—11-3-70), 163.

Unauthorised residence of Families of Air Force Officers and Staff in Air Field Area in Assam. (XXXVII—18-3-70), 192.

Wide discretionary powers of C. C. O.'s Organisation in A. H. Q. (XXXVII—18-3-70), 62-63.

**MILITARY RECRUITMENT(S) :**

Recommendations made by the committee on untouchability regarding recruitment in armed forces. (XLI—20-5-70), 161.

**MILITARY SERVICE :**

Application of orders re. lien, pay and provident fund in the case of civil Government servants who joined Military service during emergency. (XL—29-4-70) 103-04.

**MILITARY TRAINING :**

Compulsory military training to women in Madhya Pradesh. (XXXVI—27-2-70), 97-98.

Introduction of new ideas in Training system for officers and jawans. (XXXVI—25-2-70), 166.

Military Training to Manipur Youth. (XXXVI—27-2-70), 184.

Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.

Naga Hostiles crossing over to east Pakistan for Military Training. (XXXVII—11-3-70), 139-40.

Regular Military Training in Pak occupied Kashmir. (XXXVII—11-3-70), 45.

**MILITARY VEHICLES :**

Increase in production of Shaktiman Trucks. (XL—29-4-70), 168.

**MILK :**

Agreement under World Food Programme to augment supply of processed Milk in four Cities. (XXXVIII—2-4-70), 88-89.

Application pending with DMS for issue of Milk. (XXXVII—5-3-70), 161-62.

**MILK—Contd.**

Capacity of toned Milk Section of Delhi Milk Scheme. (XXXXVII—5-3-70), 67.

Demand of milk in the country. (XLI—7-5-70), 123-24.

Increase in Milk supply to Delhi. (XXXVII—5-3-70), 182-86.

Measures for increase in Milk Yield (XL—23-4-70), 143-44.

Per capita consumption of milk in India. (XXXVIII—26-3-70), 131-32.

Production of lactone Milk under Fourth Plan. (XXXVII—12-3-70), 209-10.

Quality of Milk supplied by Delhi Milk Scheme. (XXXVII—5-3-70), 66-67.

Request from Madhya Pradesh of milk powder and per capita availability of milk in M. P. (XLI—7-5-70), 166-67.

Scarcity of milk in U. P., Haryana and Rajasthan due to purchases by D. M. S. (XXXVIII—26-3-70), 51-52.

**MILK PLANTS :**

Manufacture of milk plants and milk tankers in the country. (XXXVIII—26-3-70), 48-49.

**MILK POWDER :**

Import of milk powder. (XXXVIII—26-3-70), 133-35.

Import of milk powder etc. under PL-486 (XXXVIII—26-3-70), 132-23.

Milk Powder allegedly disposed of by D. M. C. Employees. (XXXVIII—24-3-70), 168.

Purchase of Milk powder by Delhi Milk Scheme. (XXXVII—12-3-70), 117-18.

Request from Madhya Pradesh of milk powder and per capita availability of milk in M. P. (XLI—7-5-70), 66-67.

**MILK POWDER INDUSTRY :**

Establishment of Milk powder Industry in Bharatpur (Rajasthan). (XXXVII—10-3-70), 69.

Milk powder plant at Jind. (XXXVIII—24-3-70), 290.

**MILK PROCESSING PLANT.—**Import of milk processing plants and their working. (XXXVIII—26-3-70), 135-36.

**MILLS.—**Proposal to restart two silk Mills in Gujarat. (XXXVIII—1-4-70), 71.

**MILLING INDUSTRY(IES) :**

Setting up of Sugar and Rice Milling Industries in Co-operative Sector in Orissa. (XLI—14-5-70), 127-28.

**MINERAL(S) :**

Co-ordination Committee for exploitation and conservation of minerals and safety of residents in mining areas. (XXXVII—16-3-70), 142-43.

Country wide survey for vital mineral resources. (XXXVII—16-3-70), 151.

Geological survey for minerals in Madhya Pradesh. (XXXVI—23-2-70), 93-94.

Import of Mineral Oils. (XLI—18-5-70), 197.

Minerals found in areas of Himalays and U. P. (XLI—18-5-70), 147.

Minerals in Banda District, U. P. (XXXVI—23-2-70), 183-84.

Mineral production in Gujarat during 1969-70. (XL—27-4-70), 235-36.

Mineral production in Madhya Pradesh. (XXXVI—23-2-70), 80-81.

Misuse of mineral resources by private Mine Owners. (XLI—18-5-70), 166.

Molydenite Mineral found near Palani in Madurai District. (XL—27-4-70), 187.

National Mineral Policy. (XXXVIII—30-3-70), 149.

Statement by Mysore Minister of State for Sports and Fisheries regarding utilisation of mineral wealth. (XXXIX—13-4-70), 117-18.

Survey for minerals in Narsinghpur district of Madhya Pradesh. (XXXIX—6-4-70), 200.

Survey of mineral deposits in Sagar and Damoh districts of Madhya Pradesh. (XXXVII—16-3-70), 176.

**MINERAL ADVISORY BOARD :**

Organisation and function of Standing Committee of Mineral Advisory Board. (XXXIX—13-4-70), 149.

Functions of Mineral Advisory Board and Coal Advisory Council. (XXXVI—2-3-70), 124-25.

**MINERALS AND METALS TRADING CORPORATION :**

Export of Iron ore by M.M.T.C. (XLI—6-5-70), 72-73.

Exports through the minerals and metals trading corporation. (XLI—29-5-70), 124-26.

**MINERALS AND METALS TRADING CORPORATION—Contd.**

Rent paid by M. M. T. C. for its Office Buildings in Delhi and Calcutta. (XXXVIII—25-3-70), 68.

Taking over of import by Minerals and Metals Trading Corporation. (XXXVII—4-3-70), 53.

Visit by M. M. T. C. Delegation of Japan. (XXXVII—11-3-70), 171-72.

Visit by the Chairman of M. M. T. C. to Japan. (XXXVII—18-3-70), 110.

**MINERAL OILS :**

Expansion of Public Sector Industries Producing Mineral Oils. (XXXIX—6-4-1970), 83-84.

Import needs of crude oil during 1969. (XL—4-5-70), 148.

**MINES :**

Increase in death rate in Mines. (XXVIII—2-4-70), 176.

Loss suffered by Bailadilla and Kiriburu Mines due to delay in supply of Spare Parts. (XXXVIII—30-3-70), 60.

Relief to National Mineral Development Corporation to offset losses incurred over mines. (XXXVII—16-3-70), 44-45.

Techno-Economic Study of Kudermukh Mines in Mysore State. (XXXVI—23-2-70), 40.

Wage of workers in China clay and mines in West Bengal. (XXXVII—5-3-70), 113-14.

**MINE ACCIDENT(S) :**

Accidents in Mines. (XXXIX—9-4-70), 71.

**MINES AND METALS :**

Location of Gypsum mine near Udaipur. (XXXIX—20-4-70), 140.

**MINE WORKERS :**

Housing and medical facilities to mine workers. (XXXVIII—26-3-70), 95-98.

**MINIMUM LIQUIDITY RATIO :**

Raising of the minimum liquidity ratio. (XXXVII—16-3-70), 209-11.

**MINIMUM WAGES :**

Fixing of minimum wages under the Minimum Wages Act in Andaman and Nicobar Islands. (XXXVIII—26-3-70), 13.

**MINING:**

- Contract for Surface Mining Scheme for Bailadilla Iron Ore Deposits. (XXXIX—20-4-70), 52-54.
- Contract for surface Mining Scheme for Kirburu Iron Ore Deposits. (XXXIX—20-4-70), 149-50.
- Development of roads in Mining areas of Kudremukh, Mysore. (XL—27-4-70), 230.
- India's mining industry. (XLI—11-5-70), 92-93.
- Introduction of Joint Sectors ventures in Mining Industry. (XXXVII—9-3-70), 426.
- Mining of Non-ferrous Metals. (XXXIX—6-4-70), 199-200.
- Mining Operations of Captive Jat Raj Seam of Korba by NCDC. (XL—27-4-70), 201-02.
- Nationalisation of Mining Industry. (XXXVI—23-2-70), 190-91.
- Research done by Indian Bureau of Mines in Mining Problems. (XXXVII—9-3-70), 272.
- Shortage of publication on Mining Techniques and methods. (XXXVII—9-3-70), 274.
- T. B. Deaths in Mining Colonies. (XXXVI—2-3-70), 134-35.
- Visit by Indian Mining Experts to Ethiopia. (XXXVI—2-3-70), 151-52.

**MINING AND ALLIED MACHINERY CORPORATION :**

- Loss to Mining and Allied Machinery Corporation. (XXXVII—10-3-70), 45-47.
- Loss to Mining and allied machinery Corporation. (XXXVII—10-3-70), 107.
- Measures to improve working of Mining and Allied Machinery Corporation. (XXXVI—24-2-70), 36-37.

**MINING BOARD :**

- Constitution of mining board as recommended by Mukerjee Committee on recognition of Indian Bureau of Mines. (XXXVII—16-3-70), 154-55.

**MINISTER(S) :**

- Address by Minister of Industrial Development, Internal Trade & Company Affairs at Hyderabad. (XXXVI—27-2-70), 65-66.

**MINISTER(S)—Contd.**

- Agricultural income of Ministers. (XXXVII—11-3-70), 63-64.
- Alleged misuse of Telephone Calls by Food and Agricultural Minister. (XXXVI 26-2-70), 128-29.
- Allowances drawn by Ministers who attended Congress (R) session at Bombay. (XLI—8-5-70), 28.
- Appointment of a Hindi stenographer in Education Minister's Office. (XXXVIII 8-4-70), 73.
- Appointment of Minister of State (Finance) in World Bank. (XXXIX—6-4-70), 184-85.
- Ceiling on the size of Central and State Ministers. (XXXIX—10-4-70), 200.
- Code of conduct for tours by union ministers. (XXXVIII—3-4-70), 117.
- Complaint against Minister and Officer. (XXXVIII—3-4-70), 181-82.
- Conference of Ministers of Social Welfare of States. (XXXVII—10-3-70), 165-66.
- Conference of Transport Ministers of States. (XXXVII—13-3-70), 184-86.
- Construction of big bungalows for Ministers, High Court Judges and senior officers. (XLI—11-5-70), 13-15.
- Construction of mutil-storey flats for Ministers and Government officials (XXXV—II—16-3-70), 105.
- Construction of small houses for Minister's. (XL—4-5-70), 8-14.
- Conviction of West Bengal Ministers by Peoples Court. (XXXVII—13-3-70), 87.
- Cut in expenditure by Ministers on travels in India and abroad. (XXXVII—9-3-70), 104.
- Disclosure of assets by Minister and Government officers before entering office. (XL—24-4-70), 68.
- Employment of Harijanas by Ministers as cooks. (XXXVI—3-3-70), 117.
- External Affairs, Ministers visit abroad. (XLI—6-5-70), 121-23.
- Filing of posts of Hindi Translators and Hindi Officers. (XXXVIII—3-4-70), 164.
- Filing of Wealth Tax returns by Union Ministers. (XXXVII—18-3-70), 47.
- Foreign Bank Account of Prime Minister and other Ministers. (XXXIX—20-4-70), 88-89.



## MINISTRY (IES)—Contd.

- Creation of Central Ministry of Construction. (XXXIX—13-4-70), 64-65.
- Creation of new department of banking in the Ministry of Finance. (XXXVII—16-3-70), 134-35.
- Creation of new posts of officers in Ministries. (XLI—8-5-70), 43.
- Dailies Bi-weeklies and Books published by Information and Broadcasting Ministry. (XL—23-4-70). 99-100.
- Delegations sent abroad by Ministry of I.D.I.T. and C.A. (XXXIX—7-4-70), 159.
- Differences between Defence Ministry of Finance and Planning Commission regarding size of Fourth Five Year Plan. (XL—27-4-70), 34.
- Dovetailing of training programme with training at higher levels by other Ministries. (XXXIX—16-4-70), 123.
- Employees of Irrigation and Power Ministry suspended due to participation in September 1968 strike. (XL—29-4-70), 54-55.
- Employees working against posts carrying pecuniary benefits. (XXXVIII—26-3-70), 190.
- Expenditure incurred on Advisory Board, Committees and Autonomous Bodies under Steel and Heavy Engineering Ministry. (XXXVI—24-2-70), 197-99.
- Expert Panel to Assist foreign Ministry. (XXXVI—25-2-70), 67.
- Financial advisers in various Ministries. (XXXVI—2-3-70), 177-78.
- Fixation of ratio of L. D. Cs. and U.D.Cs. in offices under the Ministry of Defence. (XXXVII—4-3-70), 144-45.
- Hindi noting and drafting in Ministries. (XLI—15-5-70), 105-97.
- Hospitality Officers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 18-25.
- Houses Hired or requisitioned by Ministry of Defence. (XL—22-4-70), 58.
- Implementation of various orders issued by Ministries of Home Affairs and Finance. (XL—21-4-70), 164-65.
- Increase in Fund Allocation for Information and Broadcasting Ministry. (XXXIX—9-4-70), 142.

## MINISTRY (IES)—Contd.

- Inter-union rivalries among Labour Force Working in Projects under the Ministry of Petroleum and Chemicals and Mines and Metals. (XXXVI—2-3-70), 78.
- Issue of Passes of Officers of Indian Oil Corporation for entry into various Ministries. (XXXIX—20-4-70), 85-86.
- Lack of cleanliness in portion of North Block occupied by the Ministry of Finance. (XXXIX—6-4-70), 177-78.
- Letters from M. Ps. to Ministry of Railways. (XXXIV—24-2-70), 199-200.
- Letters received and replied to in Hindi by the Ministry of Defence. (XLI—20-5-70), 100-01.
- Letters received and replied to in Hindi by the Ministry of Foreign Trade. (XLI—20-5-70), 136.
- Letters received and replied to in Hindi by the Ministry of Irrigation and Power. (XLI—20-5-70), 104-05.
- Letters received from M. Ps. in the Ministry of Petroleum and Chemical and Mines and Metals and Disposal thereof. (XXXIX—6-4-70), 172-73.
- Letters received in Ministry of Finance from Members of Parliament. (XXXIX—6-4-70), 171-72.
- M. Ps. Letters and replied to promptly by Information and Broadcasting Ministry. (XXXIX—9-4-70), 124-25.
- Number of permanent posts in Information and Broadcasting Ministry. (XXXIX—16-4-70), 56.
- Observance of silence hours to increase efficiency in offices of Railway Ministry. (XLI—5-5-70), 154.
- Officer-in-charge of language Division of Ministry of Education and Youth Services. (XXXVI—27-2-70), 157-58.
- Officer-oriented Scheme in Ministries. (XXXVII—13-3-70), 189-90.
- Officers in Ministry of Finance Working against their Posts continuously for three years. (XXXVI—2-3-70), 182-83.
- Officers in various divisions and Bureau in Education Ministry. (XXXVI—27-2-70), 125.
- Officer-oriented Scheme in Ministries. (XXXVII—13-3-70), 189-90.

## MINISTRY(IES)—Contd.

- Officers working in Ministry of Education. (XXXVI—27-2-70), 200-01.
- Officers working under Ministry of Petroleum and Chemicals and Mines and Metals for the last more than 3 years. (XXXVI—23-3-70), 203-04.
- Opinion sought from Law Ministry on issuing of Ordinance on Bank Nationalisation. (XXXVI—17-3-70), 44-45.
- Orders, Circulars and Notices etc. issued by the Ministry of Finance. (XXXVI—16-3-70), 145-46.
- Parliament Assistance in Education Ministry. (XLI—15-5-70), 147-49.
- Part-time Posts of LDCs. and Messengers in Ministry of Finance. (XXXIX—13-4-70), 154-55.
- Persons having working knowledge of Hindi in the Ministry of Finance (XXXVII—16-3-70), 144-45.
- Post of Hindi Translators and Hindi Assistants in Ministries. (XL—1-5-70), 128-29.
- Progress made in Hindi work in the Ministry. (XL—4-5-70), 112-13.
- Promotion of Class IV Employees in Ministry of Home Affairs. (XL—1-5-70), 120-22.
- Promotion of clerks in Ministry of Information and Broadcasting during 1968-69. (XLI—7-5-70), 117-18.
- Promotions to staff in Ministry. (XLI—7-5-70), 115-16.
- Recruitment of L.D.C. by Department of Economic Affairs, Ministry of Finance. (XL—4-5-70), 232-33.
- Replying of letters in Hindi by various Autonomous bodies under Ministry of Finance. (XXXVI—2-3-70), 174-75.
- Sale deeds in Hindi received in Law Ministry. (XLI—5-5-70), 69.
- Separate Ministry for the Department of Social Welfare. (XLI—13-5-70), 78.
- Separate pension cell in each Ministry. (XXXIX—13-4-70), 108-89.
- Staff on Deputation in the Ministry of Irrigation and Power. (XXXIX—8-4-70), 98-99.
- Staff Position of L.D.Cs. and U.D.Cs. in the Ministry of Food and Agriculture, Community Development and Co-operation. (XXXVII—5-3-70), 114-15.

## MINISTRY(IES)—Contd.

- Staff Promotions. (XLI—7-5-70), 114-15.
- Strength of Police Force under Ministry of Home Affairs. (XXXVIII—24-3-70), 153-54.
- Supply of uniforms to gardeners and Khalasis in air-conditioning and electrical division of Deptt. of Works, Housing and Urban Development. (XXXVII—16-3-70), 78.
- Transfer of officers on post carrying extra gains in Ministry of Information and Broadcasting. (XXXVIII—26-3-70), 191-92.
- Transfer of officers working on post carrying extra gains. (XXXVIII—26-3-70), 191.
- Use of Hindi in Home Ministry. (XXXVIII—3-4-70), 178-79.
- Report of staff inspection unit of Finance Ministry of ICCR. (XXXVIII—3-4-70), 188.

## MINORITY COMMUNITIES :

- Appointment of a commission to go into complaints of minority communities. (XLI—15-5-70), 98.
- Atrocities on East Pakistan Minorities. (XL—29-4-70), 37-38.
- Minority Community in Pakistan. (XXXVIII—1-4-70), 25.
- Minority right group, London instigating minority community in India. (XLI—13-5-70), 150.
- Seminar on Minorities in Nation building. (XL—1-5-70), 92-93.

## MIRZA, HAJI MASTAN :

- Telephone connection to Haji Mastan Mirza of Bombay under exempted category. (XL—23-4-70), 196-97.

## MISSILE(S) :

- Manufacture of Anti-Tank guided Missiles by Pakistan. (XXXVII—18-3-70), 177.
- Manufacture of long range missiles by China. (XXXVII—18-3-70), 191.
- Manufacture of missiles. (XLI—6-5-70), 107.
- Production of anti-tank "Cobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.
- Reported supply of Missiles by U. S.S.R. to Pakistan. (XXXVII—4-3-70), 143-44.

## MISSIONS ABROAD :

- Burglary in Indian Embassy in Washington. (XXXVII—25-3-70), 140-41.
- Construction of office Building of Indian Embassies abroad and residences for Staff. (XXXVII—11-3-70), 143.
- Death of an Indian Officials in Trinidad Embassy. (XXXVII—18-3-70), 190-31.
- Display of portraits of Indian leader in Embassies abroad. (XXXVII—18-3-70), 108-09.
- Elevating Indian Mission in Democratic Republic of Vietnam. (XXXVI—25-2-70), 174.
- Expenditure on Indian Embassies. (XXXVII—4-3-70), 57.
- Expenses on entertainment by Indian Embassies. (XXXVII—25-3-70), 40-41.
- Foreign Female nationals working Indian Embassies abroad. (XLI—13-5-70), 109.
- Inability of Indian Embassy in Italy to supply Literature about India to Tourists. (XXXVI—27-2-70), 43-44.
- Indiscipline in Indian Embassies. (XXXV—III—1-4-70), 110.
- Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 16-17.
- Misleading information given by an Indian Embassy abroad to a girl student coming to India. (XL—22-4-70), 193.
- Murder of woman employee of Indian Embassy in U.K. (XXXVIII—25-3-70), 79-80.
- Officers posted in Indian Embassies for Hindi work. (XL—29-4-70), 122.
- Pay, allowance and benefits to Employees in Indian Embassies. (XL—29-4-70), 95-96.
- Payment made to foreign employees in Indian Embassies in France, England, America and USSR. (XLI—6-5-70), 92-94.
- Posting of officials in Embassies. (XXXVIII—25-3-70), 62-63.
- Publicity material sent to Indian mission for distribution. (XLI—20-5-70), 75.
- Purchase of merchandise through embassies and High Commissions abroad. (XXXVII—16-3-70), 171.
- Raising status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.

## MISSION ABROAD—Contd.

- Reduction of Staff in Indian Missions abroad. (XXXVI—25-2-70), 128-30.
- Reorientation of Indian Embassies. (XXXVII—18-3-70), 161.
- Reservation for Scheduled Caste employees for posts in Indian embassies. (XLI—20-5-70), 77-78.
- Retaliatory action by foreign countries on Indian Cultural Mission closure issue. (XXXVIII—25-3-70), 111-12.
- Scheduled Caste and Scheduled Tribes staff and representatives in Indian Embassies. (XL—29-4-70), 98.
- Staff in Indian High Commission in U.K. with Foreign wives. (XL—29-4-70), 186-87.
- Teaching of Hindi to people in foreign countries by Indian Embassies. (XXXVII—11-3-70), 164-65.
- U. S. Ambassador's statement on raising States of the Indian Mission in Hanoi. (XXXVII—4-3-70), 146.
- Upgrading of Indian trade office in German Democratic Republic. (XXXVIII—25-3-70), 120-21.
- Use of Hindi for Official work in Embassies. (XXXVII—18-3-70), 119-20.
- MISSIONERIES :—Demand for rescinding deportation order served on a Scottish Missionary. (XLI—8-5-70), 47.
- MITHILA : Mithila University and Mithila Broadcasting Station (Dis). (XXXVII—10-3-70), 336-57.
- MITHILA UNIVERSITY.—Establishment of Mithila University in Bihar. (XXXIX—17-4-70), 85-86.
- MITRA COMMITTEE REPORT.—Mitra Committee Report on Police Firing at Imphal in Sept. 1965. (XXXVI—27-2-70), 146-47.
- MIZOS :
- Action against Nagas, Mizos and Naxalites after the lapse of preventive Detention Act. (XXXVIII—3-4-70), 121.
- Armed Mizos entering India from East Pakistan side. (XXXVII—13-3-70), 78-79.
- Army Major and Jawans killed in an encounter with Mizos. (XXXVIII—1-4-70), 104.

**MIZO HILLS :**

Appointment of an Army General as Commissioner of Mizo Hills District (XXXVII—9-3-70), 230.

Death/injury caused in Naga and Mizo Hills. (XXXVII—4-3-70), 67-68.

Declaration of Mizo hills as a disturbed area. (XXXVIII—3-4-70), 39-40.

Economic distress in Mizo Hill areas. (XXXVI—27-2-70), 179-80.

**MIZO HOSTILES :**

Attack by Mizo hostiles. (XXXVIII—3-4-70), 111-12.

Attack on security forces by Kuki & Mizo Hostiles. (XXXVIII—24-3-70), 145.

Mizo rebels getting financial assistance from China. (XXXVII—11-3-70), 185-86.

Seizure of US made weapons from Mizo hostile. (XXXVIII—3-4-70), 78-79.

**MOBILE CUSTOMS SERVICE :**

Mobile customs service for farmers in Punjab. (XXXVII—12-3-70), 22-25.

Mobile custom Service in Bihar. (XL—23-4-70), 181-82.

**MOBILE POST-OFFICES :**

Demand for Mobile post-offices in Trans-Jammuna colonies of Delhi. (XXXIX—9-4-70), 159-61.

Mobile post office in States. (XXXVIII—26-3-70), 186-87.

**MOCK PARLIAMENT.**—Educating student in Parliamentary system through Mock Parliaments. (XXXVI—27-2-70), 175-76.

**MODEL VEGETABLE GROWER'S ASSOCIATION :**

Representation by Model Vegetable Grower's Association of Jabalpur. (XL—29-4-70), 80.

**MODERN BAKERIES.**—(XXXVII—12-3-70), 63-64.

Investment made in and demand of products of modern bakeries. (XXXVIII—26-3-70), 143-44.

**MODERN BREAD.**—Price of Modern Bread. (XXXVII—5-3-70), 171.

**MODI INDUSTRIES :**

Outstanding amount of central taxes from Modi Industries and Mohan Nagar Industries. (XXXVII—16-3-70), 33-34.

**MODI INDUSTRIES—Contd.**

Modi Spinning and Weaving Co. Ltd. (XXXVII—10-3-70), 1-11.

**MOHAN MEAKIN BREWERIES LTD.**  
Rum purchased from Mohan Meakin Breweries Ltd. (XXXVII—11-3-70, 56-57.

**MOLASSES.**—Production of Molasses. (XLI—18-5-70), 93.

**MONETARY POLICY.**—Remarks by Mr. John Hicks on the monetary policies of Government. (XXXVII—9-3-70), 344.

**MONEY ORDER(S) :**

Corrupt practices indulged in disbursing Money Orders in Rural Areas. (XXXIX—9-4-70), 90-91.

Delay in Delivery of Money Orders. (XLI—14-5-70), 114-15.

Delay in disbursement of Money Order from Ram Nagar Post Office District Champaran. (XLI—14-5-70), 105-07).

**MONGHYR.**—Pollution of Ganga water at Monghyr. (XXXVII—9-3-70), 438.

**MONOPOLIES AND RESTRICTIVE TRADE PRACTICES ACT :** Amendment to Monopolies and Restrictive Trade Practices Act. (XXXVI—3-3-70), 162.

**MONOPOLY (IES).**—Monopolistic Trends in Auditing Business. (XXXIX—7-4-70), 47.

**MONOPOLY HOUSES.**—Ban on further loans to Monopoly Houses for expansion schemes. (XXXVI—2-3-70), 47.

**MONUMENTS :**

Maintenance of Historical Monuments associated with India's Independence struggle. (XXXIX—17-4-70), 87-88.

Retrieving of Indian Monuments available in London Muscum. (XXXIX—17-4-70), 109-10.

**MORADABAD :**

Disposal of the dead body of a student found in waiting room of Morena Railway Station. (XL—21-4-70), 66-67.

Receipt of Fund from USA by Individuals in Methodist Intermediate Circle College, Moradabad. (XXXIX—20-4-70), 82-83.

**MORARKA COMMISSION :**

Morarka Commission's recommendations re Delhi Municipal Corporation. (XXXVIII—3-4-70), 205.

Recommendations of Morarka Committee on LIC. (XXXIX—6-4-70), 85.

**MOROCCO.**—Decision re posting of Ambassadors to Morocco and Jordan. (XLI—6-5-70) 59-60.

**MOSCOW RADIO :**

Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 7-24.

Use of Diplomatic Privileges by Correspondents of Moscow Radio. (XLI—6-5-70), 120.

**MOSCOW UNIVERSITY :**

Reference to students who are Members of Indo-Soviet Friendship Society for admission in Moscow University. (XLI—6-5-70).

**MOSQUITOES :**

Increase in menace caused by flies and mosquitoes in the Capital. (XXXIX—20-4-70), 175-76.

Sterilisation of Mosquitos. (XXXVI—23-2-70), 61-63.

**MOTIONS :**

Annual reports of University Grants Commission (M). (XLI—11-5-70) 327-30, (12-5-70), 205-07.

Joint Committee on Commissions of Inquiry (Amendment) Bill (M) adopted (XLI—7-5-70), 185.

President's address. (XXXVI—25-2-70), 201-330 (26-2-70), 253-60, (27-2-70), 251, 58. (2-3-70)

279-336, (3-3-70), 234-336, (XXXVII—4-3-70), 211-28.

Prorogation of the Haryana Legislative Assembly. (XXXVII—4-3-70), 298-378.

Reports of Commissioner for S. C. and S. T. and Report of Committee on Untouchability. (XLI—20-5-70), 262-70.

Report of Committee of Inquiry (Council of Scientific and Industrial Research). (XLI—19-5-70), 233-330.

Report of Study team on prohibition. (XLI—7-5-70), 247-94.

Report on University Grants Commission. (XLI—13-5-70), 207-94.

Reported study team on prohibition. (XLI—8-3-70), 201-211.

**MOTION PICTURES.**—Illegal Export of motion Pictures to South Africa. (XXVII—9-3-70) 296.

**MOTOR CARS :**

Auction of cars by the State Trading Corporation. (XLI—6-5-70) 86.

Manufacture of car by USA with plastic components. (XLI—5-5-70), 111-12.

Replacement of foreign made cars in use with Ministers and high officials by Indian cars. (XXXIX—20-4-70) 162-63.

Rise in prices of Batteries for Cars/Motor Cycles/Scooters. (XXXIX—7-4-70), 111-12.

Sale of a Mercedes Car by State Trading Corporation. (XL—29-4-70), 52-53.

Waiting list for supply of Scooters and Cars. (XXXIX—7-4-70), 156-57.

**MOTOR PARTS INDUSTRY.**—Removal of ban on automobile Ancillary Units (XXXIX—7-4-70), 46-47.

**MOTOR VEHICLE(S) :** Allotment of cars/scooters and other vehicle to Ladies from Government quota in priority basis. (XXXVII—17-3-70), 176.

Death of Buses and Trucks in the Country. (XXXVII—13-3-70), 139-40.

Facilities for booking and entry of vehicles on both sides of railway lines passing through Delhi and New Delhi Stations. (XXXVII—17-3-70), 145-46.

Hiring of Vehicles during election. (XXXVI—24-2-70), 94-95.

Increase in price of Tata Truck and Bus Chassis. (XXXVII—17-3-70), 161-62.

Jeeps stolen from Eastern Region Headquarters of ONGC. (XXXVI—2-2-70), 83-85.

Model Rules for Motor Vehicles. (XXXVII—1-3-70), 121-22.

Production of Scooters, Motorcycles and 3-wheelers. (XXXVI—3-3-70), 195-97.

Proposal to have only Numbers in Number Plates of Vehicles. (XXXVI—27-2-70) 175.

Shortage of Trucks and other vehicles in Army. (XXXVII—4-3-70), 178-79.

Tax content in the prices of Scooters and Motor Cars. (XXXVI—3-7-70), 56-57.

Use of Vehicles of B.S.F. by Film Artist for shooting a film. (XXXVIII—24-7-70), 229.

**VEHICLES.**—Vehicle lying idle at Dehu Road since 1945. (XXXVIII—1-4-70) 150.

- MOUNT ABU.**—Occupation ratio of special accommodation for Railway offices at Mount. Abu. (XXXVIII—24-3-70), 62-63.
- MUDALIAR COMMITTEE.**—Mudaliar Committee Report on Foreign Know-how. (XXXVI—3-3-70), 126-27.
- MUDHOLKAR COMMISSION.**—Disqualification of a Member of Parliament or a Member of Legislative Assembly as a equal to recommendations made made by Mudholkar Enquiry Commission appointed by Bihar Government. (XLI—5-5-70), 141-42.
- MUKERJEE COMMITTEE.**—Constitution of mining board as recommended by Mukerjee Committee on recognition of Indian Bureau of Mines. (XXXV—II—16-3-70), 154-55.
- MUNDRA, SHRI HARI DAS.**—Writing off of Tax Arrears against Shri Haridas Mundra. (XXXIX—20-4-70) 27-24.
- MUNICIPALITY(IES).**—Grant to Imphal Municipality. (XL—23-4-70), 170-71.
- Model blue print for mobilisation of resources for small Municipalities and Corporations. (XXXVIII-16-3-70), 111.
- Non Payment of Tax to Ghazipur Municipality by Opium Industries. (XXXVI—23-2-70), 191.
- MURAL(S)**—Decoration of Government Buildings in New Delhi with Murals. (XXXVI—2-3-70), 126-27.
- MURDER(S) :**
- Commission of Inquiry into the Murder of Shir Din Dayal Upadhyaya. (XXXVIII—24-3-70), 178-79.
- Incidents of dacoities and Murders in Trains. (XXXIX—7-4-70), 167-68.
- Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—24-3-70), 212-13.
- Murder of a Harijan boy in Meerut District (XXXIX—10-4-70), 159.
- Murder a tribal woman by Naxalists in Shrikakulam district. (XL—24-4-70), 172.
- Murder of army officer in Bareilly. (XXXVII—11-3-70), 69.
- Murder of Gate Keeper at Gate No.11 between Hagtanala and Sangrana Sahib Railway Station. (XXXVIII—24-3-70), 384.
- MURDER(S)—Contd.**
- Murder of Reverend Edward Sinha. (XXXVI—27-2-70), 182-83.
- Murder of Shir Baldev Singh. (XXXVI—27-2-70), 154-55.
- Murder of Shri Baldev Singh of Himachal Pradesh. (XL—24-4-70), 143.
- Political murder in West Bengal. (XXXVI—27-3-70), 85-86.
- Withdrawal of cases of persons convicted for murder, loot and arson in West Bengal. (XXXIX—10-4-70), 176.
- MURIATE OF POTASH :**—Stockpile of muriate of Potash and Urea with S. T. C. (XXXVI—25-2-70), 143-44.
- MUSEUMS :**—Development of museums. XLI—15-570), 141.
- Theft of stone and Terracotta Idols from museums. (XXXVI—27-2-70), 117-18.
- Wing of Calcutta Museum occupied by civil defence department. (XLI—8-5-70), 151.
- MUSI PROJECT.** (XL—29-4-70), 160.
- MUSICIANS :**—Top-ranking Carnatic musicians in India. XXXVII—12-3-70), 69.
- MUSLIMS :**—Demand of Muslims in India for common civil code. (XLI—5-5-70), 49.
- MUSLIM :**
- Demands of Muslim woman of Gurgaon. (XL—28-4-70), 87.
- Family Planning Programme among Muslims. (XXXIX—20-4-70), 164-66.
- Family Planning Progress amongst Poor and Backward Classes and Muslims. (XXXIX—6-4-70), 122.
- Infiltration of Pakistani Muslim into Assam (XXXVI—3-4-70), 43-44.
- Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 11-19.
- Residential quarters for Muslim Employees of Heavy Engineering Corporation (XXXVI—3-3-70), 29-30.
- Uniform civil code to check polygamy among Muslim in India. (XXXVII—10-3-70), 142-43.
- MUSLIM CONFERENCE :**—Muslim Conference at Rabat. (XXXVII—18-3-70), 194.

**MUSLIM PERSONAL LAWS :**

Demands of Muslim in India for common civil Code. (XLI—5-6-70), 49.

Reform Muslim Personal Law. (XLI—5-5-70), 11-17.

**MUSTARD** :—Import of Mustard and Soha-bean. (XXXVII—5-3-70), 76.

**GEOLOGICAL SURVEY OF INDIA** :—Regularisation of muster roll employees in Geological Survey of India. (XXXVII—16-3-70), 99.

**MYSORE :**

Allotment of Funds for construction of Houses for scheduled castes & scheduled tribes in Mysore State. (XXXVI—24-2-70), 114-15.

Allotment of vacant Government land to persons displaced from land acquired for Hassan Mangalore Railway line. (XLI—5-5-70), 162.

Applications for Issue of Industrial Licences to set up Industries in Mysore. (XL—28-4-70), 46.

Assistance to Mysore during Five Year Plan. (XXXIX—20-4-70), 205.

Cauvery water dispute between the Tamil Nadu and Mysore. (XXXVII—11-3-70), 158-59.

Centres for tubectomy operations in Mysore. (XXXVII—16-3-70), 160.

Closure of re-tanning Industry, Koppal in Raichure (Mysore). (XXXVIII—24-3-70), 382.

Complaint against Officers of Census Operations in Mysore. (XXXIX—17-4-70), 165.

Development of Agriculture in Mysore State. (XXXVI—26-2-70), 29-30.

Development of Karwar Port in Mysore. (XXXVI—27-2-70), 187-88.

Development of roads in Mining areas of Kudremukh, Mysore. (XL—27-4-70), 230.

Educational concessions to children denied by Government of Mysore. (XL—27-4-70), 209.

Expenditure incurred on electricity in Mysore. (XLI—20-5-70), 72.

Improvement of Bidar Airport in Mysore for Training of Air Force Cadets. (XL—29-4-70), 169-70.

Mahadev Temple of Ittagi (Mysore). (XLI—15-5-70), 174-75.

Old age pension scheme in Mysore. (XXXVI—3-3-70), 204.

**MYSORE—Contd.**

Paucity of drinking water in villages of Mysore. (XXXVI—23-2-70), 174.

Places of Tourist interest in Mysore state. (XXXVIII—3-4-70), 148.

Progress of Hirenala project in Mysore (XXXVII—18-3-70), 125.

Protest by Mysore Government regarding increase in Steel Prices. (XXXVI—3-3-70), 82.

Public sector Undertakings in Backward areas of Mysore State (XL—29-4-70), 79-80.

Remarks made by Minister for Finance of Mysore Government. (XXXIX—6-4-70), 165.

Scheme for Rural Electrification and sinking of Tube-wells in Mysore. (XXXVII—4-3-70), 124-25.

Setting up of Hindi University in Mysore State. (XLI—15-5-70), 173-74.

Setting up of new industries in Mysore State. (XLI—5-5-70), 50-51.

Shifting of PVS Beedi Factory from Kerala to Mysore State. (XL—30-4-70), 73-74.

Speedy implementation of land reforms vis-a-vis statement of revenue Minister, Mysore. (XXXVII—5-3-70), 229-31.

Survey of Iron Ore Deposits in Mysore. (XXXIX—20-4-70), 110-11.

Techno-Economic Study of Kudermukh Mines in Mysore State. (XXXVI—23-2-70), 40.

Tourism schemes for Mysore State. (XLI—15-5-70), 72-73.

**Debates**

Reported instruction by Central Government to Mysore Government to stop Work at Cauvery Basin. (CA) XXXVII—10-3-71), 217-34.

Mysore Maharashtra Border Dispute (CA). (XXXVI—2-3-70). 223-46.

**MYSORE IRON AND STEEL LTD.** :—Loss incurred by Mysore Iron and Steel Ltd. (XXXVII—10-3-70), 166-68.

**MYSORE MOTOR VEHICLES RULES** : Deletion of Rule 5(7) of Mysore Motor Vehicles Rules, 1963 re period of training of drivers. (XXXIX—17-4-70), 163.

**NATO** :—Tactical Nuclear weapons derived by USA, USSR and other NATO Power and China. (XLI—6-5-70), 149-50.

## N.C.C. :

English Command words for N.C.C. in Tamil Nadu. (XL—29.4.70), 77-78.

Introduction of National Services Scheme in lieu of NCC in Delhi College. (XXXVII—9.3.70), 242.

Recruitment of persons from Madhya Pradesh in NCC and Volunteer Corps. (XL—29.4.70), 138-39.

Universities not opting for Compulsory N.C.C. Training. (XL—29.4.70), 188.

**N.D.S.E. COOPERATIVE HOUSE BUILDING SOCIETY LIMITED NEW DELHI** (XXXIX—6.4.70), 65-66.

## N.E.F.A. :

Chinese plans for NEFA. (XLI—15.5.70), 88.

Democratic elections in NEFA. (XXXVIII—24.3.70), 53-54.

Development of sheep Breeding in NEFA and Hilly Areas of Assam, Manipur and Tripura. (XXXIX—9.4.70), 106.

Head-hunting in NEFA. (XL—1.5.70), 68.

Human trading by NEFA Tubes. (XXXVII—10.3.70), 114.

NEFA Shown as Chinese territory in Society Map. (XXXVII—4.3.70), 35-36.

Panchayati Raj in NEFA. (XXXVIII—26.3.70), 111-12.

Power plant for N.E.F.A. (XXXVI—25.2.70), 70-71.

Proposal for settlement of Ex-serviceman in NEFA. (XXXVIII—25.3.70), 34.

Release of NEFA report by Government. (XL—29.4.70), 99.

Setting up a Hydro-electric Project in N.E.F.A. (XXXVII—18.3.70), 143.

Steps to counteract Chinese Radio Propaganda Across NEFA. (XXXVII—5.3.70), 46-47.

## N.L.F. :

Conversion of donations to N.L.F. into Foreign Exchange. (XXXVII—18.3.70), 112.

## NAGAS :

Action against Nagas, Mizos and Naxalites after the lapse of preventive Detention Act. (XXXVIII—3.4.70), 121.

## NAGAS—Contd.

Ammunition with Chinese Marking recovered from Nagas. (XXXVIII—25.3.70), 103-04.

Choice to Nagas in Burma for Homeland. (XXXVII—11.3.70), 49-50.

Curbing of hostile Naga activities. (XX—XVII—18.3.70), 77.

Hostile Nagas setting up bases in Manipur. (XLI—8.5.70), 1-4.

Infeltration of Burmese Nagas into Indian territory. (XLI—20.5.70), 89.

Nagas captured on return from China. (XXXVI—25.2.70), 42.

National Aspirations of Christian Nagas. (XXXIX—10.4.70) 115.

Pak Military base in chittagong for hostile Naga. (XXXVIII—1.4.70), 101.

## NAGA HOSTILES :

Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25.2.70), 62-63 (XXXVII—25.3.70), 38.

Arrest of Naga rebels with Chinese arms and Instructions Books. (XXXVII—11.3.70), 124-25.

Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5.5.70), 30-41.

Documents captured from China—Returned Nagas containing References Re. their visit to North Viet-Nam. (XXXIX—8.4.70), 40.

Encounters with Naga Hostiles. (XL—29.4.70), 184.

Estimated number of Rebel Nagas going to China for Military Training. (XXXIX—8.4.70), 155.

Firing by Nagas Hostiles on Indian Security Forces. (XXXVII—11.3.70), 97.

Increase in defence expenditure due to activities of Nagas and Mizo underground Hostiles in Assam, Tripura and Manipur. (XL—29.4.70), 126-27.

Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22.4.70), 88.

Naga Hostiles captured. (XXXVII—4.3.70), 197.

Naga Hostiles crossing over to east Pakistan for Military Training. (XXXVII—11.3.70), 139-40.

Naga Hostiles released on expiry of Preventive Detention Act in Nagaland. (XXXVII—4.3.70), 71-72.



**NAGA HOSTILES—Contd.**

Naga Rebels trained by China and Pakistan. (XXXVI—25-2-70), 81-83.

Prime Minister's invitation to Naga Hostiles for talks. (XL—22-4-70), 76.

Rebel Naga General Angami's trial. (XXXVIII—25-3-70), 91-92.

Surrender by underground Nagas. (XXXIX—8-4-70), 77-78.

Training of rebel Nagas in guerilla warfare by China. (XXXVII—18-4-70), 187-88.

Weapons captured from Naga rebels. (XL—22-4-70), 157.

**NAGALAND :**

Alleged Excesses by Army personnel against Naga villagers. (XXXVII—9-3-70), 80.

Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

Burning of Nagaland Village by Assam Policemen. (XXXVI—27-2-70), 112-13.

Cease-fire in Nagaland. (XXXVI—25-2-70), 88-89.

Naga Hostiles released on expiry of Preventive Detention Act in Nagaland. (XXXVII—4-3-70), 71-72.

Naxalite centre on Nagaland Border. (XXXVIII—3-4-70), 38.

Pulp and paper mill in Nagaland. (XLI—19-6-70), 44.

Recovery of arms from hostile hideouts on Nagaland Manipur Border. (XL—1-5-70), 144.

Sale of Fake Postal Stamps in Nagaland. (XXXVI—26-2-70), 47-78.

Separation of Judiciary from executive in Nagaland. (XXXVIII—3-4-70), 150.

Talks between Chief Minister, Nagaland and Naga Leaders, (XL—22-4-70), 89.

**NAGPUR :**

Applications pending for telephone connection in Nagpur. (XXXVII—12-3-70), 199-200.

Children's Train at Nagpur. (XL—28-4-70), 141.

Nagpur Bandh. (XXXVII—9-3-70), 239.

Setting up of a Tourist Hotel at Nagpur. (XXXVII—13-3-70), 188-89.

**NANASAHEB DHONDOPANTH :**

Maintenance of Palace and memorial of Sri Nanasaheb Dhonopanth. (XXXVII—3-4-70), 189-90.

**NANCOWRY ISLAND :**

Instructions to Navy for towing of Chinese poacher boat from Nancowry Island to Port Blair. (XL—1-5-70), 77-79.

**NANGAL :**

Setting up of an Industry in Nangal. (XXXVIII—24-3-70), 269.

**NANGAL FERTILIZER FACTORY :**

Expansion of Nangal fertilizer Factory. (XXXVI—2-3-70), 127-28.

Supply of power to Fertilizer Factory at Nangal from Bhakra. (XLI—6-5-70), 121.

**NAPCO BEVEL GEAR (INDIA) LTD. :**

Closure of Napco Bevel Gear (India) Ltd. Ballabgarh. (XXXVIII—24-3-70), 64-65.

Sale of old and worn out equipment by Napco of Minneapolis to Napco Bevel Gears of India. (XXXVII—10-3-70), 58-59.

**NAPHTHA :**

Naphtha requirement in the country. (XXXIX—13-4-70), 46-47.

Setting up of Naptha Cracker Plant with British Collaboration. (XXXVI—2-3-70), 149.

Short Supply of Naphthal Dyes. (XXXVII—4-3-70), 125.

**NARENDRAPUR RAMKRISHNA INSTITUTE :**

Central Grant to Narendrapur Ramkrishna Institute. (XXXVI—27-2-70), 68.

NARI NIKETAN, DELHI. (XXXVII—17-3-70), 162-64; (XLI—5-5-70), 72-73.

**NARI RAKSHA SAMITI :**

Statement by Secretary Nari Raksha Samiti regarding prevalence of Prostitution. (XXXIX—7-4-70), 58-59.

**NARMADA RIVER :**

Construction of Punasha Dam on Rivers Narmada in Madhya Pradesh. (XXXVII—18-3-70), 169.

Narula Finance (P) Ltd., Delhi. (XXXVII—17-3-70), 141-42.

**NATIONAL ACADEMY OF ADMINISTRATION :**

Shifting of National Academy of Administration. (XLI—15-5-70), 192.

**NATIONAL ANTHEM :**

Irregular playing of National anthem in a Delhi Cinema. (XLI—14-5-70), 84-85.

Playing of National Anthem in Delhi Cinemas. (XXXVI—27-2-70), 183-84.

**NATIONAL ARCHIVES OF INDIA :**

Library of the National Archives of India. (XL—1-5-70), 113-14.

**NATIONAL AWARD(S) :**

Conferment of National Awards on Republic Day. (XXXVIII—24-3-70), 231-32.

Conferring of National Awards. (XXXVIII—24-3-70), 233-34.

Padma Shri and Padma Vibhushan Awards to Persons belonging to Film Industry. (XXXIX—17-4-70), 174-75.

**NATIONAL BOOK TRUST :**

Exhibition by National book trust during Lenin centenary celebration. (XL—24-4-70), 58.

Production of books by National Book Trust. (XXXVII—9-3-70), 34.

**NATIONAL BOTANICAL GARDENS :**

Committee to look into complaints of National Botanical Gardens, Lucknow. (XXXVIII—24-3-70), 227-28.

**NATIONAL BUILDINGS CONSTRUCTION CORPORATION. (XXXVI—23-2-70), 166-67.**

**NATIONAL COAL DEVELOPMENT CORPORATION :**

Alleged recruitment of Clerks and Stenographers as Casual Labourers in N.C. D.C. (XXXVI—2-3-70), 99.

Mining Operations of Captive Jat Raj Seam of Korba by N. C. D. C. (XL—27-4-70), 201-02.

Misappropriation of N. C. D. C. Property. (XXXVI—2-3-70), 101.

N. C. D. C. workshop, Korba. (XL—4-5-70), 97-99.

Shortage of drinking water for workers of Surakachar Collieries under N.C.D.C, (XXXVII—16-3-70), 129.

**NATIONAL COAL DEVELOPMENT CORPORATION—Contd.**

Strike Notice by National Coal Organisation employees Organisation, Darbhanga House, Ranchi on N.C.D.C. Management. (XXXVII—12-3-70), 123-24.

Theft of cables in Korba Region of N.C. D.C. (XXXVI—23-2-70), 83-84.

**NATIONAL COOPERATIVE DEVELOPMENT CORPORATION :**

Grants and loans to Cooperative Farming Organisation by the National Cooperative Development Corporation. (XXXVI—12-3-70), 117.

**NATIONAL CREDIT COUNCIL :**

Findings of national credit council. (XXXVII—16-3-70), 30.

**NATIONAL CREDIT PLAN. (XXXIX—20-4-70), 181-82.**

**NATIONAL COUNCIL FOR WOMEN'S WELFARE :**

Recommendations of National Council for Women's Welfare. (XXXVII—13-3-70), 84-87.

**NATIONAL COUNCIL OF APPLIED RESEARCH :**

Study of Industrial problems by the National Council of Applied Research. (XXXVII—9-3-70), 379.

**NATIONAL COUNCIL OF EDUCATION, RESEARCH AND TRAINING :**

Suggestions by National Council of Education, Research and Training for uniform standard textile books. (XXXVII—3-4-70).

Text books prepared by N. C. E. R. T. (XLI—15-5-70), 146-47.

**NATIONAL DEFENCE ACADEMY :**

Annual intake of officers through N. D. A. and I. M. A. (XXXVIII—25-3-70), 164.

**NATIONAL DEVELOPMENT :**

Role of private Industry in National Development. (XXXVIII—24-3-70), 321.

**NATIONAL DEVELOPMENT COUNCIL :**

Suggestions for changes in Operational Procedures of National Development Council. (XXXVIII—25-3-70), 73-74.

**NATIONAL DISCIPLINE SCHEME :**

Pay and allowances of N. D. S. Instructors on transfer to States. (XL-2-5-70), 43-44.

Scheme for absorption of National Discipline Scheme Instructors. (XXXVIII-24-3-70), 224.

Terms and conditions of transfer of N.D.S. Instructors. (XL-1-5-70), 133-34.

**NATIONAL DEFENCE REMITTANCE SCHEME :**

Foreign money received by Smt. Aruna Asaf Ali under National Defence Remittance Scheme. (XXXIX-5-4-1970), 100-02.

**NATIONAL FITNESS CORPS :**

Absorption of National Fitness Corps Instructors. (XXXVI-27-2-70), 126-27.

Appointment of Director-General, National Fitness Corps. (XL-24-4-70), 132.

Discussion with Representatives of National Fitness Corps Organisation. (XXXVII-13-3-70), 49.

Filling up of posts after imposition of ban on promotion in National Fitness Corps Directorate. (XXXVIII-3-4-70), 184.

Recognition to N. F. C. Employees Association. (XXXVIII-3-4-70), 184-85.

Staff declared surplus on winding up on N. F. C. organisation. (XXXVIII-3-4-70), 170-71.

Transfer of N. F. C. Scheme to States. (XXXVIII-3-4-70), 171-72.

**NATIONAL FLAG :**

Burning of National Flag. (XXXVI-27-2-70), 104-05.

Insult to National Flag by students of Regional Engineering College, Srinagar. (XXXVII-9-3-70), 179.

**NATIONAL FOOD CONGRESS :**

Matter Under Rule 377-78.  
National Food Congress. (XLI-12-5-70), 199-202.

**NATIONAL HIGHWAY(S) :**

Allocations made to State Government of Maintenance of National Highways. (XL-1-5-70), 77-78.

Amount spent on National Highways in Uttar Pradesh. (XL-1-5-70), 173.

**NATIONAL HIGHWAYS—Contd.**

Amount spent on National Highways in West Bengal. (XL-1-5-70), 178-79.

Confirmation of labourers engaged on national highways. (XLI-15-5-70), 175-76.

Construction by pass road on national highway No. 2. (XLI-15-5-70), 99.

Construction of National Highway No. 12. (XXXVI-27-2-70), 199-200.

Construction of work on National Highway No. 34. XXXVII-13-3-70), 192.

Declaring Road Connecting National Highway No. 6 with National Highway Nos. 26 and 7 as a National Highway. (XXXVI-27-2-70), 198-99.

Discrimination between North and South India in Construction and Repairing of National Highways. (XXXVIII-24-3-70), 112-13.

Expenditure incurred on Widening and Doubling of National Highways. (XXXVII-13-3-70), 211.

National Highways in Madhya Pradesh. (XXXVI-27-2-70), 199.]

National highways in the country. (XL-1-5-70), 65-64.

National Highway linking Kathmandu Valley with Nepalese Terai and India. (XXXVII-4-3-70), 72-73.

Progress of work on National Highways. (XXXIX-17-4-70), 78-79.

Road accidents in Delhi and on national highways in the country. (XLI-15-5-70), 92.

Roads declared as national highways. (XXXVIII-3-4-70), 127.

Total mileage of National Highways in Uttar Pradesh. (XXXVII-9-3-70), 201.

**NATIONAL INCOME :**

National Income for 1968-69. (XXXVII-18-3-70), 181.

**NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED**  
(XXXIX-14-4-70), 97.

Contribution of National Industrial Development Corporation in setting up of Industries. (XLI-12-5-70), 140-42.

Multi-purpose Regional Development with the help of N. I. D. C. in a West Asian country. (XL-28-4-70), 83.

## NATIONAL INTEGRATION :

Ad hoc grants to voluntary organisations for doing national integration work. (XLI-8-3-70), 107.

Co-ordination Committee for National Integration Samities. (XXXVII-9-370), 174.

Implementation of Recommendations of National Integration Council's Conference held in Srinagar. (XXXVII-13-3-70), 103.

Meeting of Educationists and student leaders of National Integration Council. (XXXVII-13-3-70), 46-47.

Meetings of National Integration Committee. (XLI-15-5-70), 166-67.

Meeting of National Integration Council. (XL-24-4-70), 22.

Reorientation of education policy to achieve National Integration. (XXXVI-27-2-70), 124.

## NATIONAL IRANIAN OIL COMPANY :

Modification of Agreement with National Iranian Oil Company Re. Price of Darius Crude. (XXXIX-20-4-70), 89-90.

Revision of agreement with National Iranian oil company. (XLI-11-5-70), 127.

## NATIONAL LABORATORY (IES) :

Reported instruments lying idle in National Laboratories and Research Institutions. (XXXVI-27-2-70), 82-84.

Mode of nomination to executive council of national laboratories. (XLI-8-5-70), 80.

Panel for nomination to executive council of national laboratories. (XLI-8-5-70), 80.

## NATIONAL LABOUR COMMISSION :

Hindi Translation of Report of N. C. L. (XXXVI-26-2-70), 154-55.

Implementation of National Labour Commission Recommendations. (XXXVI-26-2-70), 101-02.

Meeting of Indian Labour Conference of Standing Labour Committee to consider recommendations of National Labour Commission. (XXVIII-2-4-70), 81-82.

Meeting of representatives of Trade Unions to consider recommendations of National Commission on Labours (XL-30-4-77), 52.

## NATIONAL LABOUR COMMISSION

-Contd.

Recommendation of National Labour Commission Re. Relations between Public and Private Sectors. (XXXVI-26-2-70), 82-83.

Study made by National labour commission of code of Discipline in Industrial Relations. (XXXVII-5-3-70), 26-27.

Study made by National Labour Commission regarding Tamil Labour. (XL-30-4-70), 25-28.

## NATIONAL LIBRARY, CALCUTTA :

Inquiry against a former librarian of National Library. (XXXVIII-3-4-70), 79-80.

Justice Khosla's report on Personnel management of National Library, Calcutta (XXXVIII-3-4-70), 80.

Preservation and photographic reproduction of rare and valuable books in National Library, Calcutta. (XXXVII-13-3-70), 68.

Publication of extracts from Jha Committee Report on National Library in "Seminar". (XL-1-5-70), 61-62.

Review Committee Report on National Library, Calcutta. (XXXVI-27-2-70), 130.

## NATIONAL MINERAL DEVELOPMENT CORPORATION. (XXXVIII-30-3-70), 74.

Auction of Diamonds in Rangoon by National Mineral Development Corporation. (XXXIX-20-4-70), 69-70.

Auction of Diamonds, Rubies etc. in Bombay by N. M. D. C. (XXXIX-20-4-70), 124-25.

Collaboration of N. M. D. C. with private Enterprise for Diamond mining (XXXVII-9-3-70), 335.

Deputationists in National Mineral Development Corporation. (XLI-18-3-70), 109.

Functions of Technical Cell of N. M. D. C. (XXXVII-9-3-70), 272.

Relief to National Mineral Development Corporation to offset losses incurred over mines. (XXXVII-16-3-70), 44-45.

Setting up of Ore-based Industries by N. M. D. C. during Fourth Plan. (XL-4-5-70), 47-48.

**NATIONAL MUSEUM(S) :**

Filling up of post of an Artist in National Museum, New Delhi. (XXXIX—17-4-70), 167-72.

**NATIONAL PARK(S) :**

Development of national parks in the country. (XLI—15-5-70), 1—7.

National parks and sanctuaries. (XLI—8-5-70), 114.

Visit by Tourists to National Parks. (XXXVIII—24-3-70), 162-63.

**NATIONAL PETROLEUM COMMISSION :**

Setting up of National Petroleum Commission. (XL—97-4-70), 226.

**NATIONAL PROJECT CONSTRUCTION CORPORATION :**

Amount invested and lost by National Project Construction Corporation. (XXV—1-4-70), 148.

**NATIONAL RAYON CORPORATION :**

Probe into the selling of National Rayon Corporation shares to British Burma Petro. (XXXVI—23-2-70), 39-40.

Selling of National Rayon shares by L.I.C. to Kapadias. (XXXVI—23-2-70), 143-44.

**NATIONAL SAMPLE SURVEY :**

Taking away of National Sample Survey from Indian Statistical Institute. (XLI—6-5-70), 116-17.

**NATIONAL SAVINGS CERTIFICATE (S) :**

Transfer of national savings certificates to heirs of people of Indian origin in foreign countries. (XL—30-4-70), 149.

Transfer of National Savings Certificate to heirs of People of Indian Origin in Foreign Countries. (XXXVIII—26-3-70), 224-25.

**NATIONAL SEEDS CORPORATION :**

Accumulated stock of seeds of National Seeds Corporation. (XXXVI—26-2-70), 197-98.

Export of seeds by National Seeds Corporation. (XXXVIII—26-3-77), 37.

Reservation of posts for Harijan Adivasis in National Seeds Corporation. (XL—30-4-70), 117-18.

**NATIONAL SEEDS CORPORATION—Contd.**

Setting up of an Independent Body for certification of seeds sold by National Seeds Corporation. (XXVIII—2-4-70), 152.

**NATIONAL SERVICE CORPS. (XXXVI—27-2-70), 32-33.****NATIONAL SMALL INDUSTRIES CORPORATION LTD. :**

Issue of foreign exchange to National Small Industries Corporation Ltd. (XXXVI—3-3-70), 77.

**NATIONAL SMALL SAVINGS SCHEME (XLI—18-5-70), 194.****NATIONAL SMALL SCALE INDUSTRIES CORPORATION :**

Charter of demands from Employees' Union of National Small Scale Industries Prototype Production and Training Centre. (XLI—12-5-70), 185-86.

Inspection of National Small Scale Industries Corporation Ltd. by Staff Inspection Unit. (XLI—12-5-70), 185.

**NATIONAL TEXTILE CORPORATION :**

Central Purchase and Sales organisation of National Textile Corporation. (XXXVII—4-3-70), 85.

Implementation of second textile wage board recommendations in textile Mills taken over by National Textile Corporation. (XLI—14-5-70), 68-69.

Setting up of new textile mills. (XLI—20-5-70), 105.

Working of the textile mills taken over by the national textile corporation in Tamil Nadu. (XLI—20-5-70), 54-55

**NATIONALISATION :**

Advertisements in press regarding nationalisation of General Insurance. (XXXVII—16-3-70), 191-92.

Central advice re-Nationalisation of Plantation Industry in Kerala. (XXXVII—11-3-70), 151.

Committee to study Nationalisation of Sugar Industry. (XXXVI—26-2-70), 153-54.

F.I.C.C.T.'S Opposition to the Nationalisation of Foreign Trade. (XXXIX—8-4-70), 41.

Nationalisation of Cigarette Industry. (XXXVI—24-2-70), 221.

**NATIONALISATION—Contd.**

- Nationalisation of Drug Industry. (XXXVI—23-2-70), 22-25.
- Nationalisation of education. (XXXVIII—24-3-70), 129; (XLI—8-5-70), 73.
- Nationalisation of film industry. (XXXVII—5-3-70), 204.
- Nationalisation of Foreign Companies. (XXXVII—9-3-70), 288.
- Nationalisation of foreign owned plantations in Kerala. (XL—29-4-70), 174-75.
- Nationalisation of foreign plantations. (XXXVI—25-2-70), 54-55.
- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.
- Nationalisation of General Insurance. (XXXVI—23-2-70), 104.
- Nationalisation of Indian Press. (XXXVI—26-2-70), 101.
- Nationalisation of Jassop and Company, Calcutta. (XXXVI—3-3-70), 159-60.
- Nationalisation of Key Industries. (XXXVI—3-3-70), 143.
- Nationalisation of medical services. (XXXVII—16-3-70), 52-55.
- Nationalisation of Mining Industry. (XXXVI—23-2-70), 190-91.
- Nationalisation of Press. (XXXVII—18-3-70), 39-40.
- Nationalisation of private Oil Companies. (XXXVI—23-2-70), 28-29.
- Nationalisation of profitable part of General Insurance. (XXXIX—13-4-70), 205-06.
- Nationalisation of Scooter Industry. (XXXVI—3-3-70), 175.
- Nationalisation of Smaller Banks in private Sector. (XXXVI—23-2-70), 49-50.
- Nationalisation of Sugar Industry. (XXXVI—26-2-70), 32-33.
- Nationalisation of Sugar Industry in U. P. (XXXVI—26-2-70), 96-97.
- Nationalisation of Sugar industry in U. P. and its Constitutional Implications. (XXXVI—12-3-70), 55.
- Nationalisation of the Branch of an Indian Bank by Yemen. (XXXIX—20-4-70), 191.
- Nationalising of stevedoring Industry. (XLI—14-5-70), 51-52.

**NATIONALISATION—Contd.**

- Opinion of State Governments in regard to Nationalisation of Industries. (XL—28-4-70), 45.
- Slow growth of Industry due to threat of Nationalisation. (XLI—12-5-70), 121.
- Suggestion made by Maharashtra P. C. C. President to keep cooperative Insurance outside Purview of proposed Nationalisation of General Insurance. (XXXIX—6-4-1970), 165-66.
- Supreme Court's judgment regarding Nationalisation of Banks. (XXXVII—11-3-70), 138-39.
- Union Minister's statement on the supreme courts' Judgement on Nationalisation of Banks. (XXXVII—11-3-70), 137-38.
- NATIONALISED BANK(S) :**
- Accepting of Guarantees of Former Managing Agents of Companies by Nationalised Banks. (XXXIX—20-4-70), 128-29.
- Advertisement space for public sector undertakings and nationalised banks in Souvenir published by A. I. C. C. (XXXVII—16-3-70), 79-80.
- Aid to farmers for purchase of tractors through Nationalised Bank. (XXXVII—12-3-30), 161-62.
- Amount advanced by Nationalised Banks on Shares and Debentures of different Companies. (XXXVI—2-3-70), 160-61.
- Amount granted by nationalised banks to transport operators in Delhi. (XLI—11-5-70), 84-85.
- Applications received by Nationalised banks for purchase of scooters and taxis in Delhi. (XXXVI—2-3-70), 165.
- Assets and liabilities of custodians of 14 nationalised banks. (XLI—11-5-70), 111—14.
- Assurance given by the Prime Minister to U. S. A. regarding Nationalisation of Foreign Banks of India. (XXXVII—9-3-70), 336.
- Branches of Nationalised Banks in Madhya Pradesh. (XXXIX—20-4-70), 78-79.
- Branches of nationalised banks in Manipur. (XXXVII—16-3-70), 319-20.
- Branches of nationalised banks opened in Rajasthan. (XLI—11-5-70), 144-45.
- Branches opened and Deposits Collected by Nationalised Banks. (XXXIX—6-4-1970), 139.

**NATIONALISED BANKS—Contd.**

- Credit policy of Nationalised Banks. (XXXVI—2-3-70), 139-40.
- Credit Policy of Nationalised Banks to assist Central Government Employees. (XXXIX—6-4-1970), 58-60.
- Decision making powers of Nationalised Banks. (XXXVI—2-3-70), 146-48.
- Employment through loans by nationalised banks to victims of gheraos. (XLI—11-5-70), 95.
- Fall in Deposits of Nationalised Banks. (XXXIX—6-4-1970), 161-62.
- Funds for projects from Nationalised Banks. (XXXVII—17-3-70), 28-29.
- Help to Food Corporation of India by Nationalised Banks to purchase food grains. (XXXVI—23-2-70), 204.
- Investment of money by Nationalised Banks for jobless. (XXXVI—23-2-70), 206.
- Loan advanced to people of Delhi from nationalised banks. (XLI—11-5-70), 156-57.
- Loans advanced by Nationalised Banks to large, Medium and small Industries. (XXXVI—23-2-70), 45-47.
- Loans given by Nationalised Banks to Graduates possessing Technical know how. (XXXVI—23-2-70), 116-17.
- Loans given to small traders, shopkeeper<sup>s</sup> Rickshaw Pullers and others by nationalised Banks. (XXXVI—2-3-70), 141-42.
- Loan to Agricultural sector by Nationalised Banks. (XXXVI—23-2-70), 113-15.
- Loans to Rural Areas by Nationalised Banks. (XXXVI—23-2-70), 115-16.
- Loans to Small Scale Industries and Farmers and others by Nationalised Banks. (XXXVI—23-2-70), 37.
- Nomination of Representative on Board of Nationalised Banks by All India Bank Association. (XXXIX—20-4-70), 141.
- Opening of branches of nationalised banks in Darbhanga District, Bihar. (XXXIX—6-4-70), 179.
- Opening of branches of nationalised banks in district Champaran, Bihar. (XXXVII—16-3-70), 186-88.
- Opening of New Branches of Nationalised Banks on Indo-Nepal Border. (XXXVI—2-3-70), 213-14.
- Rates of interest in the nationalised banks. (XLI—11-5-70), 171-72.

**NATIONALISED BANKS—Contd.**

- Reorientation of lending policy of Nationalised Banks towards small scale sector. (XXXVI—24-2-70), 213-14.
- Representation of Banks Employees on the Management of Nationalised Bank. (XXXVI—23-2-70), 142.
- Reserve Bank of India circular to nationalised banks re : Profit and Loss Accounts for 1969. (XXXVII—16-3-70), 137-38.
- Rules for grant of loans from Nationalised Banks. (XXXVII—16-4-70), 127.
- Savings Banks Deposits of Nationalised Banks. (XXXIX—6-4-1970), 138-39.
- Scheme to start Training Centres by Nationalised Banks. (XXXVI—2-3-70), 110-11.
- Selection for Clerical posts in Nationalised Banks. (XXXVI—2-3-70), 201-02.
- Separate Section in Nationalised Banks for financing exporters. (XXXVII—10-3-70), 75-76.
- Supreme Court decision regarding Nationalisation of Banks. (XXXVI—23-2-70), 176-77.
- Sureties for loan for taxi or scooter from nationalised banks. (XXXVII—16-3-70), 68-69.
- Use of Hindi in Nationalised Banks. (XXXIX—20-4-70), 47-48.
- Value of shares of Private Concerns held by Nationalised Banks, L. I. C. and Unit Trust. (XXXIX—20-4-70), 209-11.
- Vigilance body to prevent corruption in Nationalised Banks. (XXXIX—20-4-70), 11-20.
- Wage structure of employees in Different Nationalised Banks. (XXXVI—2-3-70), 145-46.
- Working of Nationalised Banks. (XXXIX—20-4-70), 54-56.

*Debates*

- Help to Food Corporation of India by nationalised banks (H. A. H. Dis). (XXXIX—17-4-70), 302-22.

**NAVY :**

- Aircraft carrier for Indian Navy. (XXXVII—4-3-70), 169-70.
- Foreign Navies in Indian Ocean. (XXXVII—18-3-70), 195.

**NAVY—Contd.**

- Indian Naval Ships on goodwill visits to Foreign Ports. (XL—22-4-70), 66.
- Naval centre near chilka lake. (Orissa). (XXXVII—11-3-70), 172.
- Navy Act, 1957. (XXXVII—18-3-70), 155-56.
- Report on Indian Navy commander C. V. Nedungadi. (XLI—6-5-70), 161-62.
- Setting up of a Naval Base by U. S. S. R. in Andamans and Nicobar Islands. (XXXVIII—1-4-70), 61.
- Setting up of Naval Centres at Visakhapatnam, Cochin and Goa. (XL—22-4-70), 49.
- Withdrawal of British navy from South-East Asia. (XXXVII—11-3-70), 131.

**NAVKETAN INTERNATIONAL FILMS (P) LTD., (XXXVI—3-3-70), 183-184.**

**NAWAB OF RAMPUR :**

- Exemption from payment of Wealth Tax to the Nawab of Rampur. (XXXVIII—30-3-70), 86.
- Jewellery belonging to the late Nawab of Rampur. (XXXVIII—30-3-70), 85.
- Permission for filling suit against Nawab of Rampur for partition of property (XLI—15-5-70), 69-70.
- Valuables belonging to the Begum of Rampur. (XXXVIII—30-3-70), 86.
- Valuables belonging to the Nawab of Rampur. (XXXVIII—30-3-70), 89.

**NAXALITE(S) :**

- Action against Nagas, Misos and Naxalites after the lapse of Preventive Detention Act. (XXXVIII—3-4-70), 121.
- Activities of Naxalites. (XXXVII—13-3-70), 161.
- Annihilation of jotedars by Naxalites. (XLI—15-5-70), 113-14.
- Arrest of Naxalites. (XXXIX—10-4-70), 132.
- Attack on tram car by Naxalite in Calcutta. (XLI—15-5-70), 127.
- Ban on Naxalities. (XXXIX—17-4-70), 103-04.
- Clashes between police and Naxalites. (XXXVIII—3-4-70), 206-07.
- Directive to States for curbing activities of Naxalites. (XXXVIII—3-4-70), 47.

**NAXALITE(S)—Contd.**

- First anniversary of Naxalites. (XLI—15-5-70), 131-32.
- Influence of Naxalites in Ballia (U.P.). (XL—24-4-70), 164.
- Life in Liberated villages. (XXXVII—9-3-70), 209.
- Loss to Cinemahouse-owners in Calcutta on account of attack by Naxalites. (XXXIX—10-4-70), 101.
- Naxalite activities in Andhra Pradesh (XLI—8-5-70), 30.
- Naxalite activities in Delhi University (XLI—15-5-70), 114-15.
- Naxalites activities in Punjab. (XLI—15-5-70), 144.
- Naxalite activities in Tripura. (XXXIX—17-4-70), 136-37.
- Naxalites' attack on Calcutta Cinema houses. (XXXVIII—26-3-70),
- Naxalite call for taking up arms. (XL—24-4-70), 62.
- Naxalite centre on Nagaland Boarder. (XXXVIII—3-4-70), 38.
- Naxalite elements in Jadavpur University (XLI—15-5-70), 37-38.
- Naxalites in Rajasthan getting arms from Pakistan. (XXXVIII—24-3-70), 193-94.
- Naxalite leader in Nepal. (XLI—15-5-70) 192.
- Raids by Naxalites on cinemas in Calcutta. (XXXVIII—3-4-70), 149.

- Recovery of explosive material from Naxalities in Andhra Pradesh. (XL—1-5-70), 143-44.
- Underground College for Training Naxalites. (XXXIX—17-4-70), 121.
- Unlawful activities of Naxalites in Singhbhum District. (XXXIX—10-4-70), 105.
- Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 21-32.

*Debates*

- Reported Naxalite activities in Assam (C.A.). (XXXIX—9-4-1970), 170-80.

**NEPA MILLS :**

- Working of NEPA Mills. (XXXIX—7-4-70), 57-58.



## NEPAL :

- Aid to Nepal. (XLI—20-5-70), 71-72.
- Alleged Harassment of Nepalese Traders at Calcutta Port. (XXXVII—4-3-70), 177.
- Ban on Entry of 'Blitz' and 'Searchlight' into Nepal. (XL—22-4-70), 132.
- Chinese military force stationed at Tibet-Nepal border. (XLI—20-5-70), 129.
- Construction of multipurpose project in Nepal. (XLI—20-5-70), 48.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 9-19.
- Extension of Kamala embankment upto Sispani in Nepal. (XLI—20-5-70), 133.
- Import of ready made Garments from Nepal. (XXXVII—18-3-70), 140-41.
- Import into India of third Country products through Nepal. (XXXVI—25-2-70), 118-19.
- India's Tarnished image in Nepal. (XXXVII—11-3-70), 66.
- India Photographers beaten up in Nepal. (XXXVI—25-2-70), 90.
- Indians prevented from going to Nepal to attend ancient purnima. (XXXVII—11-3-70), 91-92.
- Indo-Nepal talks. (XXXVI—25-2-70), 27-28.
- Inquiry into Accident to Royal Nepal Airlines Aircraft. (XXXVII—9-3-70), 142.
- National Highway linking Kathmandu Valley with Nepalese Terai and India. (XXXVII—4-3-70), 72-73.
- Naxalite leader in Nepal. (XLI—15-5-70), 192.
- Nepal's allegations against Indian regarding Transit facilities. (XXXIX—5-4-70), 91.
- Nepal's move to raise the problem of transit of goods through India at United Nationals. (XLI—13-5-70), 51.
- Nepal's proposal to Nationalise All Indian Capital invested in Nepal. (XXXIX—8-4-70), 45-46.
- Nepal's trade with Pakistan through Indian Territory. (XLI—6-5-70), 34-35.
- Nepalese Newspaper's accusations against Indian newspapers. (XL—22-4-70), 173.
- Port facilities at Calcutta for Nepalese Trade. (XXXIX—8-4-70), 100-01.

## NEPAL—Contd.

- Renewal of trade pact between India and Nepal. (XXXVIII—25-3-70), 15-52.
- Seizure of Nepali Ganja. (XXXIX—13-4-70), 42-43.
- Setting up of a Paper Mill in West Nepal by an Indian Industrialist. (XL—22-4-70), 182.
- Setting up of factory in Nepal by Former Chief Minister of Orissa. (XXXVIII—24-3-70), 299-300.
- Setting up of Textile Mill in Nepal by Indian Industrialist. (XXXVII—4-3-70), 1-4.
- Sino-Pak Broadcast: Beamed to Nepal aimed at Damaging Indo-Nepal Relation. (XXXVII—4-3-70), 40-41.
- Situation arising out of withdrawal of Indian Military Liaison Group from Nepal. (XXXVIII—25-3-70), 83.
- Smuggling of rice into Nepal. (XXXVII—18-3-70), 188-89.
- S. T. C. Delegation to Nepal. (XXXVII—4-3-70), 134.
- Supply of arms by India to Nepal. (XXXVII—11-3-70), 113.
- Trade Conference in Nepal. (XXXVI—25-2-70), 177-78.
- Trade relations with Nepal. (XXXVI—25-2-70), 84.
- Transhipment of Pakistan goods to Nepal through Calcutta port. (XLI—6-5-70), 108-09.
- U. S. Proposal for Nepalese Intervention to settle India-China problem. (XXXVII—11-3-70), 186.
- Visit of Nepalese Education Minister to India. (XXXVII—9-3-70), 175.
- Withdrawal of Indian Wireless Operators from Nepal. (XXXVI—25-2-70), 65-66.
- NETHERLANDS :
- Loan from Netherlands. (XXXVII—9-3-70), 317.
- Production of F-23 fellowship transport Aircraft with Netherlands Collaboration. (XXXVII—4-3-70), 99-100.
- NEW ASHOKA HOUSING CO-OPERATIVE SOCIETY, DELHI. (XXXIX—20-4-70), 67-68.
- NEW DELHI CO-OPERATIVE BANK LTD., DELHI. (XXXIX—9-4-70), 165-67.

## NEW DELHI CO-OP. BANK LTD., DELHI

—Contd.

Alleged Mis-management in New Delhi Cooperative Bank, Delhi. (XXXIX—9-4-70), 55-56.

## NEW DELHI MUNICIPAL COMMITTEE :

Amount of the bazaar charged by N. D. M. C. from pavement pen repairers. (XLI—11-5-70), 189-90.

Beautification Drive by N. D. M. C. (XL—27-4-70), 53-54.

N. D. M. C. Agreement with G. D. R. for Import of Rough Diamonds. (XXXIX—20-4-70), 83-84.

NEW VICTORIA COTTON MILLS, KANPUR. (XL—29-4-70), 24-26; (XLI—6-5-70), 96-97.

## NEWS AGENCY(IES) :

Contract between Samachar Bharati and Government regarding disposal of property. (XXVIII—2-4-70), 34-35.

Corporation for News Agencies. (XXXVI—26-2-70), 171.

East German Government news Agency Money for Samachar Bharati. (XLI—14-5-70).

## NEWS PAPER (S) AND PERIODICAL(S)

Action taken against newspapers for publication of False news. (XL—23-4-70) 100.

Allotment of Land in Imphal to Editor of Prajatantra Patrika. (XXXVIII—3-4-70), 198.

Blitz story against cordial Indo-Nepal relations. (XXXIX—16-4-70), 57.

Discontinuance of Publication of Allahabad Newspapers. (XL—23-4-70), 168-69.

Discussions with Editors of Small and Medium Language Newspapers. (XXVIII—2-4-70), 112-13.

Editorial of National Herald dated 20th March, 1970 on "Samachar Bharati". (XLI—14-5-70), 176-77.

Editor-in-Chief of Thaqafat-Ul-Hindi. (XXXVIII—3-4-70), 82-83.

Enquiry into shares held by Shrimati Aruna Asaf Ali in Journals and news papers. (XXXIX—20-4-70), 224.

Financial aid to small newspapers. (XL—30-4-70), 38.

Financial aid to Tamilnadu to construct customs Building at Dhanushkoti Port. (XXXVII—5-3-70), 104.

## NEWSPAPERS AND PERIODICALS—

Contd.

Government Advertisement to Newspapers. (XXXVII—5-3-70), 175-76.

Government advertisements to newspaper controlled by political parties. (XL—30-4-70), 104.

Indian Newspapers getting foreign assistance. (XL—30-4-70), 98-99.

Legal facilities to employees of "Vishwa mitra", Patna. (XXXIX—16-4-70) 98.

Nepalese Newspaper's accusations against Indian newspapers. (XL—22-4-70), 173.

Notice served on Government regarding title of Press Information Bureau newspaper "Hemara Desh". (XXXVII—12-3-70), 193-94.

Number of newspapers, taking advantage of A. I. R. news read at slow speed. (XLI—14-5-70), 214-15.

Ownership of newspapers. (XXXVIII—26-3-70), 30-34.

Propaganda Materials circulated by U.S. S. R. and U. S. A. to Indian Dailies and Weeklies. (XXVIII—2-4-70), 31.

Publication of extracts from Jha Committee Report on National Library in "Seminar". (XLI—1-5-70), 61-62.

Publication of Hindi Dailies in Non-Hindi States. (XXXVII—5-3-70), 296-97.

Registration of case against "Vir Arjun" and "Pratap" for instigation to indulge in lawlessness. (XXXVII—13-3-70), 192-93.

Report re. Newspapers of Shri Goenka. (XL—28-4-70), 56.

Request by P. I. B. for facilities to correspondents accredited Government of India representing out-station daily newspapers. (XLI—20-5-70), 75-76.

Supply of Newspapers and Magazines to Jawans. (XL—29-4-70) 141.

## NEWSPRINT :

Allotment of Newsprint. (XXXIX—9-4-70), 137-39.

Import of Newsprint. (XXXVII—11-3-70) 187.

Import of Newsprint by Embassies. (XL—29-4-70), 92.

Imports of Newsprints from U.S.S.R. (XXXVIII—1-4-70), 153.

News print plants in Himachal Pradesh. (XXXVII—17-3-70), 168-69.

**NEWSPRINT—Contd.**

Newsprint quota policy. (XLI—7-5-70), 36-37.

Provision of Additional Newsprint. (XXXVII—5-3-70) 49.

Pulp paper project and newsprint factory in Korapat District in Fourth Plan. (XXXVII—17-3-70), 153.

Use of bagasse, hard wood, jute sticks bamboo for manufacture of newsprint. (XXXVII—10-3-70), 172-73.

**NEYVELI LIGNITE CORPORATION :**  
Reported firing on striking workers of Neyveli Lignite Corporation (C. A.) (XLI—6-5-70), 163-78.

**NICKEL :**

Import of Nickel. (XLI—6-5-70), 81-82.

Setting up of a Nickel Plant at Sukinda in Orissa. (XXXVI—23-2-70), 139.

**NILRATAN SARKAR MEDICAL COLLEGE, CALCUTTA :**

Construction of staff quarters of Nilratan Sarkar Medical College, Calcutta. (XLI—11-5-70), 94.

**NIRODH :**

Annual Consumption of 'Nirodh'. (XXXIX—6-4-70), 74.

Effect of 'Nirodh' in Family Planning. (XXXIX—6-4-70), 185.

Complaints against Nirodh Factory, Trivandrum. (XXXVI—2-3-70), 98.

**NIRULA FINANCE PRIVATE LTD.M/S :**

Investigations against M/s. Nirula Finance Private Ltd., New Delhi. (XXXVII—16-3-70), 184-85.

**NON-ALIGNED COUNTRY(IES) :**

Agenda for Asian Non-aligned Nation Meet. (XXXVIII—1-4-70), 87.

Meeting of non-aligned countries (XXXVII—11-3-70), 116-17.

Nepal's support to Pakistan for Non-aligned Meet. (XXXVIII—1-4-70), 139.

Non-aligned meet at Dar-es-salam. (XXXVI—25-2-70), 85-86; (XXXVII—11-3-70), 114; (X—22-4-70), 163.

Pakistan entry into non-aligned summit at Dar-es-salam. (XXXVI—25-2-70) 101-02.

**NON-ALIGNED COUNTRY(IES)—Contd.**

President Tito's suggestion regarding officials meet of Non-aligned Nations. (XXXVIII—1-4-70), 84.

Talks with Yugoslavia's Foreign Minister on non-aligned meet. (XLI—6-5-70), 83-84.

*Debates*

Outcome of recent meeting of non-aligned countries at Dar-es-Salaam. (C. A.). (XL—22-4-70), 214-34.

**NON-FERROUS METAL(S) :**

Efforts for location of ferrous/non-ferrous and other metals in Orissa. (XXXVII—16-3-70), 192-93.

Growing shortage of Non-ferrous metals. (XXXVI—23-2-70), 220-23.

High prices of Non-ferrous metals affecting Industries. (XXXVII—9-3-70), 290.

Mining of Non-ferrous Metals. (XXXIX—6-4-70), 199-200.

Restoration of quota of copper and non-ferrous metals to small industrial units in Delhi. (XLI—19-5-70), 118-19.

**NORTH VIETNAM :**

Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.

Indian Initiative to stop aggression by North Vietnams in Laos. (XXXVIII—25-3-70), 42.

Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.

North Vietnam's Stand on Kashmir. (XXXVII—4-3-70), 170-71.

Official reception to North Vietnam Delegation at Calcutta. (XVII—11-3-70), 190.

Reported Libellous attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 5-13.

*Debates*

Reported Libellous Attack on India in a North Vietnam Publication. (H. A. M. Dis) (XL—1-5-70), 323-40.

**NORTHERN INDIA PATRIKA :**

Question of Privilege against. (XLI—13-5-70), 194-95.

**NUCLEAR EXPLOSION(S) :**

Method of detection of nuclear Explosions (XXXVII—18-3-70), 132.

**NUCLEAR FREE ZONE :**

Approach to African Countries to keep Indian Ocean a Nuclear Free Zone. (XXXVII—18-3-70), 135-36.

Indo-Ceylon talks to keep Indian Ocean a nuclear free zone. (XXXVII—11-3-70), 144.

Keeping Indian Ocean as a nuclear free zone. (XXXVII—11-3-70), 127-28.

**NUCLEAR NON-PROLIFERATION TREATY.** (XXXVI—25-2-70), 34.

Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70) 1-7.

Nuclear non-proliferation treaty between Rumania and West Germany. (XXXVII—11-3-70), 46.

**NUCLEAR POWER :**

Cost of Nuclear Power Plant. (XXXVIII—25-3-70), 159-60.

Seminar on Nuclear Power held in Bombay in January 1970. (XXXVII—11-3-70), 118.

**NUCLEAR REACTOR(S) :**

Nuclear reactors operating in India under agreement with Foreign Countries for not utilizing by-product of Plutonium for explosive purposes. (XLI—6-5-70), 150-51.

**NUCLEAR TECHNOLOGY :**

Use of Nuclear Engineering Technology for Peaceful purposes. (H. A. H. Dis) (XXXIX—20-4-1970), 374-92.

**NUCLEAR WEAPON(S) :**

Inquiry into cast structure of Nuclear Weapons. (XXXVI—25-2-70), 44.

Instruments required for making Nuclear weapons based on Fissions Reaction. (XXXIX—3-4-70), 26-30.

Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.

Production of Tactical Nuclear Weapons. (XXXIX—8-4-70), 148-49.

Statement of the Director of Institute for Defence studies about India owning Nuclear Power. (XL—29-3-70), 174.

Tactical Nuclear Weapons devised by U. S. A., U. S. S. R. and other N. A. T. O. Powers and China. (XLI—6-5-70), 149-50.

**NURSE(S) :**

Pay scales and allowances of nurses in the railway department. (XL—21-4-70), 123-24.

Problem of Nurses employed in Indian railways. (XL—21-4-70), 125-26.

Promotion to Nurses in Delhi Hospitals (XXXVI—2-3-70), 117.

Promotion to nurses in Delhi Hospitals (XLI—11-6-70), 199-200.

**NURSING COLLEGE(S) :**

Training for Nurses in the Central Government Nursing Colleges. (XXXVI—23-2-70), 87-88.

**NYLON :**

Allocation of nylon yarn imported by S.T.C. to small consumers. (XLI—13-5-70), 188.

Distribution of nylon yarn. (XLI—13-5-70), 95.

Import of nylon yarn through S.T.C. (XLI—13-6-70), 95.

Import of Nylon yarn by Bombay firms (XL—27-4-70), 206.

Price of nylon. (XLI—7-5-70), 158-60

Production and sale of nylon yarn. (XLI—13-5-70), 58.

Smuggling of Nylon yarn. (XL—27-4-70), 206-07.

**NYLON POWDER :**

Shortage of Nylon powder in Small Scale Plastic Units. (XLI—12-5-70), 189.

**NYLON YARN :**

Demand and supply of nylon yarn (XLI—6-5-70), 30-31.

Import of Nylon Yarn. (XLI—6-5-70), 91-92.

Marginal expansion of nylon yarn units to Minimise imports. (XXXVII—16-3-70), 65-66.

Price of Nylon Yarn. (XXXVII—18-3-70), 140-41.

Production of Nylon Yarn. (XL—4-5-70), 68-69.

Rise in the prices of Nylon Yarn. (XXXVI—23-2-70), 120-22.

Seizure of nylon yarn. (XLI—11-5-70), 207.

Setting up of Nylon Yarn Plant in M. P. (XXXVII—9-3-70), 294.

**OBITUARY REFERENCE :**

- Death of Shri Jaipal Singh. (XXXVIII—20-3-70), 1-12.
- Death of Shri L. S. Bhatkar. (XXXVI—20-2-70), 31-40.
- Death of Shri M. K. Jinachandran. (XXXVI—20-2-70), 31-40.
- Death of Shri S. R. Rane. (XXXVI—20-2-70), 31-40.

**OBSCENE LITERATURE :**

- Import of Obscene Literature. (XXXIX—9-4-70), 59.

**OBSCENITY :**

- Obscenity in Advertisements. (XXXIX—9-4-70), 47.

**OCTROI DUTY :**

- Abolition of Octroi duty. (XXXVII—16-3-70), 159-60.

**OFFICE OF REGIONAL SETTLEMENT COMMISSIONER, NEW DELHI :**

- Discrimination in Office of Regional Settlement Commissioner, New Delhi in matters of acting posts. (XL—30-4-70), 116.

**OFFICIAL LANGUAGE :**

- Demand for continuance of English as official language. (XXXVIII—24-3-70), 103.

- Policy towards Official Language. (XLI—14-5-70), 217.

- Reported D. M. K's support to the Prime Minister on condition that Hindi should not enjoy the status of Official Language. (XXXVIII—24-3-70), 132-33.

**OFFICIAL LANGUAGE COMMISSION :**

- Translation, vetting and authentication of Bills, Acts, etc., into Hindi and regional languages in official language (Legislative) Commission. (XLI—19-5-70), 178-79.

- Work done by official language (Legislative) Commission during 1969-70. (XLI—19-5-70), 45.

**OIL :**

- Appointment of Shri N.-S. Rao as Commission of Inquiry in Haldia-Barauni Pipeline Case. (XXXIX—20-4-70), 214-15.

- Exploration of oil deposits in Tripura (XXXVIII—30-3-70), 152.

**OIL.—Contd.**

- India's Oil Reserves. (XLI—18-5-70), 46.

- Internal production of crude Oil (XLI—11-5-70), 182.

- Location of Oil Bearing Structure in Dumduma and other Areas of Assam. (XXXVIII—30-3-70), 142.

- New offer for Oil prospecting in Gulf of Cambay. (XXXVI—23-2-70), 66.

- Oil Deposits in Ankleshwar Oil Fields (XXXIX—13-4-70), 29-32.

- Oil Production in Madhya Pradesh. (XXXVIII—30-3-70), 58.

- Oil prospects in Arabian sea on Western Coast of India. (XXXVII—16-3-70), 107-08.

- Oil Reserves and Demand of Petroleum Products. (XXXVIII—30-3-70), 152.

- Production of Oil from Coal. (XXXVIII—30-3-70), 39.

- Raising of Blending Capacity of Lubricating Oil during Fourth Plan. (XL—27-4-70), 190.

**OIL AND NATURAL GAS COMMISSION :**

- Acquisition of land for drilling in Assam by Oil and Natural Gas Commission. (XXXVI—23-2-70), 152-53.

- Alleged harassment of O. N. G. C. and G. S. I. Scientists by Police in Jaisalmer District of Rajasthan. (XL—27-4-70), 199-200.

- Assessment of crude reserves in Assam and Gujarat by O. N. G. C. (XLI—18-5-70), 157.

- Disparity in pay scales of I. O. C. and O. N. G. C. employees. (XXXVI—23-2-70), 150-51.

- Jeeps stolen from Eastern Region Headquarters of O. N. G. C. (XXXVI—2-3-70), 83-85.

- O. N. G. C. Agreement with Workers Organisation over unfair labour practices. (XL—27-4-70), 185-86.

- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 16.

- Purchase of land and buildings from Assam tea company by Oil and Natural Gas Commission. (XXXVI—22-2-70), 151-52.

- Purchase of tea estates in Assam by O. N. G. C. (XLI—11-5-70), 46.

- Refusal of licence to O. N. G. C. for production of crude oil in Galeki area in Assam. (XXXVII—16-3-70), 147-48.

**OIL AND NATURAL GAS COMMISSION.—Contd.**

Re-organisation of Oil and Natural Gas Commission. (XLI—18-5-70), 91.

Scheme to convert Oil and Natural Gas Commission into Autonomous Unit. (XL—4-5-70), 27.

Strictures passed against O. N. G. C. by a Magistrate. (XXXIX—20-4-70), 175.

Supply of natural gas from Ankleshwar oil fields by O. N. G. C. to Baroda Municipal Corporation. (XXXVII—16-3-70), 110-11.

Survey of Andamans by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 157.

Technicians Required by O. N. G. C. for its Expansion Programmes. (XXXVIII—30-3-70), 75.

Training abroad of Technicians of O. N. G. C. (XXXVI—23-2-70), 165-66.

**Debates**

Acquisition of land by Oil and Natural Gas Commission for drilling in Assam (H. A. H. Dis). (XLI—22-4-70), 363-72.

**OIL BARREL(S) :**

Licensed capacity of Oil Barrel Fabricators. (XXXVI—24-2-70), 85-86 ; (XLI—19-5-70), 97-98.

Licensed Capacity of Oil Barrel Manufacturing Units. (XXXVI—3-3-70), 48-49.

Objection of State Governments against shifting of capacity of Barrel manufacturers (XLI—19-5-70), 98-99.

**OIL COMPANIES :**

Arrears of Income Tax Outstanding Against 3 Foreign Oil Companies. (XXXIX—6-4-70), 62-63.

Capital investment of three foreign oil companies in India. (XLI—11-5-70), 147-48.

Implementation of Recommendations of Commission of Enquiry on Job Security in Oil Companies. (XXVIII—2-4-70), 97-98.

Nationalisation of private Oil Companies, (XXXVI—23-2-70), 28-29.

Reduction in price of imported crude of by foreign oil companies. (XXXVI—23-2-70), 72-74.

Remission of money by foreign Oil Companies in India to their respective Countries. (XXXVI—2-3-70), 171-72.

**OIL COMPANIES.—Contd.**

Request by foreign oil companies for expansion of their refineries. (XLI—11-5-70), 47.

Supply of Barrels to other Oil Companies and Customers by Hind Galvanising and Engineering Co. (XXXVI—2-3-70), 134.

**OIL DRILLING :**

Collaboration offers for off-shore drilling project in Bombay High. (XXXVII—16-3-70), 181-82.

Deep sea drilling in Gulf of Cambay. (XXXVII—16-3-70), 109-10.

Oil drilling operation in Garo Hills. (XLI—18-5-70), 212.

Oil Drilling Programme during Fourth Plan. (XL—27-4-70), 135-36.

Oil Drilling schedule in certain States. (XXXVI—23-2-70), 173.

Proposal for exploratory off-shore drilling and development of Bombay High. (XXXVII—16-3-70), 31-32.

Set-Back to Off-Shore Drilling in Gulf of Cambay. (XL—4-5-70), 31-38.

Slow progress in off-shore drilling for Oil in India. (XXXIX—20-4-70), 73-74.

**OIL EXPERT(S) :**

Visit of Soviet Team of Oil Experts to India. (XXXVI—2-3-70), 184.

**OIL EXPLORATION :**

Assistance offered by France for off-shore Oil Exploration. (XXXVI—23-2-70), 178.

Demand for revision of allocation for oil exploration in Fourth Plan. (XXXVII—16-3-70), 84-85.

Joint ventures between India and Ceylon in the field of oil exploration. (XXXVII—16-3-70), 49.

Recommendations of E. G. A. F. E. for oil exploration survey around island of Ceylon and eastern coast of India. (XXXVII—16-3-70), 222-23.

Resumption of Oil Exploration Works in West Bengal. (XL—4-5-80), 172-73.

**OIL FIELDS :**

Discovery of new oil fields in the country particularly Assam. (XXXVII—16-3-70), 117.

Oil Deposits in Ankleshwar Oilfields. (XXXIX—13-4-70), 29-32.

**OIL INDIA LTD. :**

Additional Supply of Crude from Assam Oil Wells Belonging to Oil India Ltd. (XXXIX—20-4-70), 127.

Dividends payable to Burmah Oil Company by Oil India Ltd. (XXXIX—20-4-70), 133-34.

Grant of exploratory licence to Oil India Ltd. over an additional area of Assam and N.E.F.A. (XLIX—1-5-70), 207-08.

Proposal for revision of collaboration agreement with Burmah Oil Company *vis-a-vis* Oil India Ltd. (XXXIX—13-4-70), 12-14.

**OIL REFINERY (IES) :**

Agreement with Iran for supply of Crude Oil to Madras Refinery. (XXXIX—20-4-70), 114; (XL—27-4-70), 156-57.

Closure of Cochin Refinery due to break-down of reformer Hydrogen Compressor. (XXXVII—9-3-70), 254.

Cut in production at petroleum refineries using imported crude. (XLI—11-5-70), 46-47.

Decline in crude output at Gauhati Refinery *vis-a-vis* three Indian Oil Corporation's refineries. (XLI—18-5-70), 219.

Dependence upon imported Crude for expansion of Gujarat Refinery. (XLI—18-5-70), 53.

Employment of local people in Barauni Oil Refinery. (XLI—18-5-70), 145.

Establishment of Additional refining capacity for crude from Assam Oil Wells. (XXXVI—2-3-70), 53-54.

Establishment of Refinery in Bombay for producing Lubricants. (XXXIX—6-4-70), 41-42.

Establishment of Second Oil Refinery in Gujarat State. (XXXVIII—30-2-70), 30.

Expansion programme of Gujarat State Refinery. (XXXVI—23-2-70), 218-19.

Import of Crude Oil and its use by Public and Private Sector Refineries. (XXXIX—6-4-70), 213-14.

Import of liquid fuel and refining done by private sector refineries. (XXXIX—13-4-70), 187-88.

Inability of Indian Oil Refineries to refine Rostam Crude and accumulation of stocks thereof. (XXXIX—13-4-70), 144-45.

Incidence of T.B. among employees working in oil refineries. (XXXVII—16-3-70), 188.

**OIL REFINERY (IES).—Contd.**

Manufacture of Bitumen Drums by Burmah-Shell Refinery. (XXXVI—23-2-70), 177-78.

Offer of Supply of Crude Oil at 1.26 per Barrel to Cochin Refinery. (XXXIX—6-4-70), 112.

Oil refinery at Sawai Madhopur in Rajasthan. (XXXVIII—30-3-70), 122.

Oil Refinery for Haryana. (XLI—18-5-70), 95.

Oil Refinery near Delhi. (XXXVI—23-2-70), 224.

Participation of Bihar and Assam in Equity Capital of three Refineries. (XXXVI—23-2-70), 28.

Petroleum refinery in Ghaziabad. (XXXVII—16-3-70), 87-88.

Proposal for modifying existing plant at Barauni refinery. (XLI—11-5-70), 59-60.

Protein produced at Gujarat Oil Refinery. (XXXVI—23-2-70), 128-29.

Request by foreign oil companies for expansion of their refineries. (XLI—11-5-70), 74.

Revision of Refinery Agreements with Foreign Oil Companies in India. (XXXIX—20-4-70), 71-72.

Second Oil Refinery in Assam. (XXXVI—2-3-70), 132.

Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-30.

Setting up of New Oil Refinery in North India. (XXXVI—2-3-70), 214.

Statement by Minister of Petroleum and Chemicals regarding Setting up of Oil Refinery "All on Our Own" in India. (XXXIX—20-4-70), 71-74.

Total sanctioned capacity and actual production of foreign oil refineries in India. (XXXVII—16-3-70), 43-44.

**OIL SEEDS :**

Announcement of prices of Oil Seeds in advance. (XLI—14-5-70), 93-94.

Assistance from U. S. A. for improving production of Edible Oilseeds. (XXVII—2-4-70), 35-36.

Creation of buffer stock of oilseeds (XLI—7-5-70), 98.

Fall in production of oilseeds. (XLI—7-5-70), 85-87.

Production and Consumption of Oilseeds in Madhya Pradesh. (XXXVIII—26-3-70), 25-16.

**OIL SEEDS.—Contd.**

Production and prices of oilseeds during Second and Third Plan Periods. (XXXVII—12-3-70), 189-90.

Production of cotton and oilseeds. (XLI—7-5-70), 128-30.

**OKHA :**

Clash between Indir Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 30-41.

**OKHLA WATER WORKS :**

Closure of Okhla Water Works, Delhi (XXXIX—20-4-70), 57-58.

**OLYMPIC GAMES :**

Indian Oarsmen's participation in Olympic and Empire Games. (XXXVIII—24-3-70), 184.

Selection of Players for Next Olympic Games. (XXXIX—10-4-70), 76.

**'ONE ASIA ASSEMBLY' :**

'One Asia Assembly' in Manila. (XLI—7-5-70), 147-48.

**OOTACUMMAND :**

Radio Telescope at Ootacummand. (XL—29-4-70), 62.

**OPIUM :**

Arrest for Possession of Opium and Ganja. (XXXVIII—30-3-70), 194.

Exports of Opium. (XL—27-4-70), 41-42.

Illegal export of Opium. (XL—27-4-70), 113-14.

Non-payment of Tax to Ghazipur Municipality by Opium Industries. (XXXVI—23-2-70), 191.

Production of Opium in States and incentive to farmers of M. P. for producing opium. (XXXIX—13-4-70), 98-100.

Seizure of Opium at Gwalior. (XXXVIII—30-3-70), 182.

**ORCHARDS :**

Orchards acquired in Tehsil Ghaziabad, District Meerut. (XXXVIII—1-4-70), 107.

**ORDINANCE(S) :**

Opinion sought from Law Ministry on issuing of Ordinance on Bank Nationalisation. (XXXVII—17-3-70), 44-45.

**Debates**

Banking Companies (Acquisition of Transfer of Undertakings) Ordinance, 1970—Laid on the Table. (XXXVI—27-2-70), 251.

Haryana and Punjab Agriculture University Ordinance, Laid on the Table (XXXVII—9-3-70), 464.

**ORDNANCE DEPOTS :**

Bleak chances of promotion in Defence Statistical Organisation and Ordnance Depots. (XXXVIII—1-4-70), 114.

**ORDNANCE EQUIPMENT UNIT :**

Shifting of ordnance equipment Unit from Calcutta to Kanpur. (XXXVII—11-3-70), 114.

**ORDNANCE FACTORIES :**

Ammunition manufactured in Indian Ordnance Factories. (XLI—6-5-70), 125.

Annual Value of Defence Equipment produced in Ordnance factories. (XL—29-4-70), 100-01.

Apprentices trained in Ordnance Factories without Jobs. (XXXVIII—25-3-70), 92-93.

Confirmation of Chargemen working in Ordnance Factories. (XLI—6-5-70), 142.

Daily allowance paid to Employees of Ordnance Factories on deputation to Indian Statistical Institute. (XLI—6-5-70), 141-42.

Diversion of a part of production of Ordnance Factories to private Sector. (XXXVIII—25-3-70), 119-20.

Export of Items Manufactured in Ordnance Factories. (XXXVIII—25-3-70), 35

Firing in Ordnance Factory, Shakurbasti (Delhi). (XL—29-4-70), 102-03.

Heavy Tanks Manufactured by Ordnance Factories in India. (XL—22-4-70), 40.

Improvement in work-load position of Ordnance Clothing Factories. (XXXIX—8-4-70), 137-38.

Labour unrest in ordnance factories. (XLI—13-5-70), 42.

Modernisation of Ordnance Establishments to achieve greater efficiency and economy. (XL—22-4-70), 161.

No-payment of increments for passing A. M. I. B. exams. By non-gazetted officers of ordnance factories. (XLI—13-5-70), 169.



**ORDNANCE FACTORIES.—Contd.**

Orders placed by I. O. C. with Ordnance Factory, Bhusawal for Supply of Oil Barrels (XL—4-5-70), 49-50.

Ordnance Factories in India and their Annual production. (XL—29-4-70), 119-20.

Placing of orders for Uniforms with Ordnance Clothing Factories by Railway<sup>s</sup> and Posts and Telegraphs Departments. (XL—22-4-70), 122.

Promotion of Assistant Foremen and Foremen working in Ordnance Factories. (XXXIX—8-4-70), 164.

Setting up of new Ordnance Factories. (XXXIX—8-4-70), 141-42.

Setting up of New Ordnance Factories during 1970-71. (XXXVIII—1-4-70) 118.

Shortage of work in ordnance/clothing Factories. (XXXVI—25-2-70), 140.

Slow progress in manufacturing of Weapons and Ammunition in Ordnance Factories. (XXXIX—8-4-70), 171-72.

Supply of Steel Materials to Ordnance Factories. (XXXVIII—31-3-70), 82.

Utilization of production capacity of Ordnance Factories. (XXXVIII—25-3-70), 60-61.

**ORDNANCE PRODUCTION BOARD**  
(XXXVI—25-2-70), 68.**ORDNANCE TRANSIT GROUP, PATHANKOT :**

Confirmation of Civilian employees of Ordnance Transit group, Pathankot. (XXXVII—11-3-70), 166-67.

Show cause notices served on employees of Ordnance Transit Group, Pathankot. (XXXVII—11-3-70), 168.

**ORGANIC CHEMICAL PRODUCTION PLANT :**

Collaboration agreement for setting up of organic chemical production plant in Gujarat. (XXXIX—6-4-70), 45-47.

**ORGANIZER :**

Supply of 'Organizer' in Defence Services Libraries and reading rooms. (XXXVIII—1-4-70), 50.

**ORISSA :**

According of Administrative Approval to Orissa Government for spending Rs. 9 lakhs on construction of Subernarekha Bridge. (XL—1-5-70), 112.

**ORISSA.—Contd.**

Administrative reforms in Orissa. (XXXIX—17-4-70), 145-46.

A. I. R. station in Orissa. (XXXIX—16-4-70), 72.

Area from Orissa included under area Development Programme. (XXXVIII—26-3-70), 221-22.

Assistance given to Orissa for Project<sup>s</sup> during Plan Periods. (XLI—6-5-70), 142-43.

Central aid to Orissa for purchase of Improved agricultural implements and seeds during the last three years. (XL—30-4-70), 99-100.

Central School at B. lasore, Orissa. (XXXVIII—24-3-70), 179-80.

Construction of railway lines from Talcher to Brahmipur (Orissa State). (XXXVII—17-3-70), 85.

Construction of Subernarekha Bridge at Jaleswar, Orissa. (XXXVII—15-3-70), 183-84.

Demand by Orissa Government for increase in royalty on iron ores. (XLI—11-6-70), 211-12.

Deputationists in Central Government Undertakings in Orissa. (XXXVII—16-3-70), 82-83.

Development of Orissa and allocation of funds for Fourth Plan. (XL—22-4-70), 152.

Development of Phulbani District of Orissa. (XXXVII—18-3-70), 82.

Development of Railway Lines in Orissa. (XL—28-4-70), 22-27.

Diamond rocks found near Mahanadi River at Hirakud (Orissa). (XXXVII—9-3-70), 270.

Discovery of lead, copper and diamonds in Orissa. (XLI—11-5-70), 47-48.

Efforts for location of ferrous/non-ferrous and other metals in Orissa. (XXXVII—16-3-70), 192-93.

Electrified villages of Orissa. (XL—22-4-70), 195.

Fertilizer Plant in Orissa. (XXXVI—23-2-70), 144-45.

Finalisation of Plan outlay for Orissa. (XXXVII—4-3-70), 47.

Food subsidy to Andhra Pradesh and Orissa. (XXXIX—18-4-70), 86.

Gold particles found near Kolar river in Orissa. (XL—27-4-70), 229-30.

## ORISSA.—Contd.

- Issue of licences for setting up of Industries in Orissa. (XXXVIII—24-3-70), 948-49.
- Minor Ports in Orissa. (XXXVII—13-3-70), 170.
- Naval centre near Chilka lake (Orissa). (XXXVI—11-3-70), 172.
- Opening of stock yards for Iron and Steel by Hindustan Steel Ltd., in Orissa and Rajasthan. (XLI—12-5-70), 101-02.
- Orissa Government's note on State's Draft Fourth Plan. (XXXVII—18-3-70), 190-91.
- Orissa Governments's request for setting up steel plants in Orissa. (XL—28-4-70), 158.
- Percentage of rural electrification programme in Orissa. (XL—29-4-70), 114.
- Posts and Telegraph Offices and Telephone Exchanges in Balasore District, Orissa. (XXXVII—12-8-70), 158-60.
- Railway lines in Phulbani District (Orissa). (XXXVII—17-3-70), 85.
- Reception to Provisional Revolutionary Government Delegation in Orissa. (XXXVII—18-3-70), 160-61.
- Refusal of licence for setting up polystyrene plant in Orissa. (XXXVII—16-3-70), 192.
- Request for Central Assistance to Orissa for installation of Tube Wells during 1969-70 and 1970-71. (XLI—14-5-70), 128.
- Reseriment of students against illequipped department of Agricultural Engineering of Orissa University of Agriculture and Technology. (XXVIII—2-4-70), 129.
- Selection of Excise Sub-Inspectors in Orissa. (XXXIX—13-4-70), 110.
- Setting up of B. B. C. Plant by Orissa Cement Ltd. (XXXVIII—30-3-70), 98.
- Setting up of Coal-based fertilizer Plants at Talcher in Orissa and other parts of the Gountry. (XXXVI—2-4-70), 41-42.
- Setting up of Ferro-Vandadium Plant in Orissa. (XXXVII—17-3-70), 150.
- Setting up of mineral based and agro based industries in Orissa. (XL—21-3-70), 109.
- Setting up of Second Steel Plant in Orissa. (XXXVII—10-3-70), 47.
- Setting up of Sugar and Rice Milling Industries in Co-operative Sector in Orissa. (XLI—14-5-70), 127-28.

## ORISSA.—Contd.

- Share of Madhya Pradesh in Power Supply from Hirakud Project. (XI—29-4-70), 148.
- Shifting of Local Office of Bolangir Orissa to another private building. (XL—28-4-70), 209-10.
- Shifting of Office of Divisional Postal Superintendent in Bolangir, Orissa to a New Building. (XL—23-4-70), 208-09.
- Survey for oil Deposits in Orissa. (XXXVII—9-3-70), 65.
- Total Plan Outlay for Orissa in Fourth Plan. (XXXIX—8-4-70), 82-83.
- Debates*
- Application of Orissa Preventive Detention Act to Manipur by passing authority of Parliament (C.A.). (XLI—8-5-70), 160-68.
- Re: Incidents in Orissa (Soviet Ambassador's behaviour). (XXXVII—11-3-70), 208-09.
- ORPHANS :
- Orphan in the Gountry. (XXXIX—14-4-70), 117.
- OVERSEAS COMMUNICATIONS :
- Taking over ownership and maintenance of under sea cables used by overseas communications. (XLI—7-5-70), 141-42.
- 'P' FORM :
- Abolition of, (XXXVIII—30-3-70), 90.
- Grant of ('P' forms and release of foreign exchange to M. Ps. (XLI—18-5-70), 148.
- Grant of 'P' Form to Shri Haji Mastau Mirza of Bombay. (XXXIX—13-4-70), 180.
- Impact of abolition of 'P' Form on Tourism. (XXXVIII—24-3-70), 159.
- 'P' Form for Conferences Meetings Abroad. (XXXVI—2-3-70), 151.
- P. L. 480 :
- Complaint regarding utilisation of P. L. 480 Funds for conversion of religion. (XXXVIII—30-3-70), 92.
- Foodgrains and other agricultural Commodities to be imported under. (XXXVI—26-2-70), 134-35.
- Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.
- Grant of Aid for Irrigation Schemes under (XXXVII—18-3-70), 48.
- Import of cotton from U. S. A. Under, (XXXVII—4-3-70), 97.

**P. L. 480.—Contd.**

- Imports of Foodgrains under Agreements (XLI—14-5-70), 97-98, 185.
- Import of soyabean oil under P.L. 480 agreement. (XXXVII—12-3-70), 201-02
- P.L.—480 funds. (XXXVII—9-3-70), 62.
- P.L.—480 funds for Housing programmes (XXXVI—23-2-70), 147-48.
- P.L.—480 wheat imports, (XLI—7-5-70), 81-82.
- Stoppage of imports under, (XXXVII—5-3-70), 186.
- Use of P.L.—480 Funds for rural electrification Corporation. (XXXVII—11-3-70), 94.
- Utilisation of amount withdrawn by American Embassy from P.L.—480 Funds. (XXXIX—6-4-70), 126-28.
- Utilisation of P.L.—480 Funds. (XXXVI—23-2-70), 42.
- Utilisation of P.L.—480 Funds by Social Welfare Associations in India. (XXXIX—6-4-70), 129-30.
- Utilisation of P.L.—480 funds for slum clearance works in Calcutta. (XL—4-5-70), 158-59.

**Debates**

- Utilisation of P.L.—480 Funds. (H. A. H. Dis.). (XXXVIII—1-4-70), 302-20.

**P. V. S. BEEDI FACTORY :**

- Shifting of P. V. S. Beedi Factory from Kerala to Mysore State. (XI—30-4-70), 73-74.

**FACTS(S) :**

- See "Agreement(s)"

**PADDY :**

- Acreage under high yielding variety of paddy for self sufficiency in West Bengal. (XLI—7-5-70), 134.
- Sale of Paddy by Manipur Administration to Food Corporation of India. (XXXIX—9-4-70), 39.
- Selection of a new variety of paddy "Taniang-3" in Kerala. (XLI—7-5-70), 84-85.
- Selling of paddy in open market by big producers. (XL—23-4-70), 198.

**PADMA SHRI :**

- Padma Shri Award to persons from Haryana. (XXXVI—13-3-70), 173.

**PADMA VIBHUSHAN :**

- Padma Vibhushan to Shri Modi. (XXXVII—13-3-70), 99-100.

**PAHARI 'DHIRAJ' CO-OPERATIVE HOUSE BUILDING SOCIETY :**

- See "Housing Society(ies)".

**PAKHTOON ISSUE :**

- Raising of Pakhtoon issue in U. N. (XXXVIII—25-3-70), 89-90.

**PAKISTAN :**

- Acquisition of French Sub-Marines by (XXXVII—4-3-70), 178.
- Agitation in international forums by India on Sino-Pak vacation of her Territory. (XLI—6-5-70), 55.
- Air Coverage of Influx of East Pakistan Minorities. (XL—30-4-70), 45.
- Air violations by Pakistan aircraft during 1970. (XLI—12-5-70), 163.
- Airspace violations by Pak Aircraft which go untraced. (XL—22-4-70), 175.
- Allegations regarding Akali Leaders having contracts with, (XXXVIII—24-3-70), 224-25.
- Allegations regarding Pakistan's efforts to win support on Kashmir in U. N. (XXXVII—4-3-70), 185.
- Alleged British Connivance at invasion of Kashmir by, (XXXVI—25-2-70), 162-63.
- Allotment of Plots in Kalkaji Colonys New Delhi to displaced persons from East (XLI—7-5-70), 153-54.
- Amount spent by India for securing friendship of, (XXXVI—25-2-70), 81-82.
- Anti-India Campaign by Pakistan in Arab Contries. (XXXIX—8-4-70), 20-23.
- Anti-India propoganda by Chinese and Pakistan Embassies in India. (XXXVIII—25-3-70), 140-41.
- Applicability of common market regulation to, (XXXVII—4-3-70), 99.
- Arrest of Manipuri Youth in, (XXXIX—17-4-70), 153.
- Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—17-4-70), 105.
- Arrest of Pakistani spies in Punjab and Rajasthan. (XXXVII—13-3-70), 47-48.

## PAKISTAN.—Contd.

- Arrest of Pakistani students Hailing from Sialkot. (XXXVII—9-3-70), 172.
- Atrocities on East Pakistan Minorities (XL—29-4-70), 37-38.
- Attack by Pakistanis at Padamamala village in Krishnagar (West Bengal). (XL—1-5-70), 124-25.
- Attack by Pakistani Border Police on Indian Border Security Force in Goalpara District (Assam). (XXXVI—27-2-70), 105.
- Building up of an Aircraft Factory by Pakistan in collaboration with U.S.S.R. (XXXVII—4-3-70), 134-35.
- Carrying of Soviet Machinery and Heavy Equipment of Pakistan over Land Route. (XXXVI—25-2-70), 88-89.
- Clashes between India and, (XL—1-5-70), 87-88.
- Comparative study on T. V. Developments in India and, (XXXIX—9-4-70), 109-10.
- Co-operation to Pakistan for flood control. (XXXVII—18-3-70), 189-90.
- Data of immoveable properties of displaced persons from East, (XLI—14-5-70), 65.
- Death of Border Security Men due to Land slides and Hospilities by Pakistan and China. (XXXVI—27-2-70), 45-46.
- Demarcation of boundry in Rann of Kutch. (XL—29-4-70), 51-52.
- Desecration of temples and other places of religions work ships in, (XL—22-4-70), 205.
- Effect of Ganga Dam Project, on River, Padma in, (XXXIX—8-4-70), 38-39.
- Employment of East Pakistan Refugees in M.P. (XXXVIII—2-4-70), 41.
- Enhancement of Superannuation Age of displaced persons from East, (XLI—14-5-70), 155.
- Exchange of letters among Prime Ministers of India, U.S.S.R. and Pakistan President. (XXXVI—25-2-70), 71-72.
- Extending age-limit of entering into Government service for displace persons from East Pakistan. (XLI—14-5-70), 155-56.
- Farakka issue to be raised by Pakistan in U. N. O. (XLI—6-5-70), 22-24.
- Firing by east Pakistan side at Bamangola. (XXXVII—9-3-70), 96.
- Firing by Pakistani Militarymen in Rajauri Sector of Jammu. (XXXVII—13-3-70), 156.

## PAKISTAN.—Contd.

- Flood caused in Indian villages by Pakistan cutting open Wapda Bund. (XXXVIII—25-3-70), 53.
- Formation of a voluntary force of crusaders on the lines of Mujahid force of (XLI—20-5-70), 60.
- Forest Official of Jammu and Kashmir Government working as Pakistani Spy. (XXXIX—17-4-70), 73-74.
- French arms for, (XXXVIII—25-3-70), 109-110.
- French arms for Pakistan in British Vessels. (XXXVIII—25-3-70), 112.
- Fresh Migration of Refugees from East, (XXXVI—26-2-70), 127-28.
- Help to Pakistan for Karnafuli and Tista Project. (XL—29-4-70), 121-22.
- Help to rebel elements of India by, (XLI—20-5-70), 161-62.
- Illegal stay of Pakistanis in India. (XXXVII—13-3-70), 131-32.
- Increase in Pakistan's Naval Force near East, (XL—22-4-70), 169.
- Increase in the strength of Pakistan's Airforce. (XXXVII—4-3-70), 178.
- Indo-Pak War-seizure and Disposal of properties. (XXXVII—11-3-70), 126-27.
- Infiltration of Pakistani Muslims into Assam. (XXXVIII—3-4-70), 43-44.
- Influx of East Pakistani refugees into West Bengal, Assam and Tripura. (XXXIX—16-4-70), 43.
- Institutions advocating Indo-Pak re-union. (XLI—15-5-70), 79-80.
- Intrusion by Pakistani steamboats in Indian waters in Kutch. (XXXVIII—3-4-70), 93.
- Iran's support to Pakistan on Kashmir. (XL—29-4-70), 90.
- Italian Submarines for, (XL—29-4-70), 111-12.
- Lawlessness ambogs West Pakistan refugees (XLI—7-5-70), 148.
- Lifting of U. S. Emfargo on Arms Supply to, (XXXVI—25-2-70), 73-74.
- Manufacture of Anti-Tank guided Missiles by, (XXXVII—18-3-70), 177.
- Maulana Bhashani's statement regarding inclusion of Assam in, (XXXVII—11-3-70), 184.

## PAKISTAN.—Contd.

- Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.
- Mirage Fighter Aircraft purchased by Pakistan From France. (XXXVII—18-3-70), 60.
- Naxalities in Rajasthan getting arms from (XXXVIII—24-3-70), 193-94.
- Nepal's trade with Pakistan through Indian Territory. (XLI—6-5-70), 34-35.
- Non-payment of Pak Contribution toward Public Debts on undivided India (XXXVII—9-3-70), 302.
- Nuclear power plants to be set up in Pakistan with the help of Belgium and other countries. (XXXVIII—1-4-70), 100.
- Pak. Instigation to Punjab on Chandigarh issue. (XXXVIII—25-3-70), 103.
- Pak Nationals desiring to settle in India. (XXXIX—17-4-70), 147.
- Pak President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 8-12.
- Pak President to discuss Kashmir with Soviet Leaders during his Tour to U. S. S. R. (XXXVI—25-2-70), 103.
- Pak Radio propaganda over incidents in India. (XXXVII—12-3-70), 58.
- Pak. request to U. S. S. R. to intercede in Farrakka dispute. (XXXVII—4-3-70), 110.
- Pak. spies in Jammu and Kashmir. (XLI—15-5-70), 79.
- Pak. War-postures against India on Easter Wing. (XXXVI—25-2-70), 161-62.
- Pakistan Army being equipped with Soviet Type A-K Rifles. (XXXVII—4-3-70), 135.
- Pakistan Refusal to Brahma Samaj Pilgrims to visit Bagura District of East Pakistan. (XXXVI—25-2-70), 176.
- Pakistani boats operating in Sunderban Region of West Bengal. (XL—1-5-70), 36-37.
- Pakistan's protest against A. I. R. Broadcast on Atrocities on Minorities in East Pakistan. (XLI—6-5-70), 42.
- Pakistan's protest against alleged firing by Indian Border Security Force. (XXXVII—4-3-70), 133-34.
- Pakistan's War preparations against India. (XXXVIII—25-3-70), 37-38.
- Payments to, (XLI—11-5-70), 102-03.

## PAKISTAN.—Contd.

- Per Capita expenditure of Defence Force in Pakistan and India. (XL—29-4-70), 85-86.
- Production of anti-tank "Cobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.
- Progress made on Indo-Pak boundary demarcation. (XL—29-4-70), 43-44.
- Progress of rehabilitation of refugees from East Bengal. (XXXIX—16-4-70), 107.
- Raising question of rehabilitation of refugees from Pakistan in U. N. (XLI—6-5-70), 148.
- Recovery of Pakistani bombs in Ashok Nagar (Madhya Pradesh). (XLI—15-5-70), 78.
- Refugee Influx from East Pakistan into Tripura. (XXXIX—8-4-70), 110.
- Rehabilitation of Fishermen Families of East Pakistan camping at Delhi Station. (XXXIX—9-4-70), 50.
- Rehabilitation of Scheduled Tribes Families of East Pakistan Refugees in Chanda District, Maharashtra. (XXVIII—2-4-70), 168-69.
- Relaxation of restrictions by West Bengal Government on Pakistan Passports. (XXVII—18-3-70), 43.
- Release of large number of Indian Currency by China and Pakistan. (XXXVI—2-3-70), 26-27.
- Removal of boundary pillars by Pakistan on Sylhet border. (XXXVIII—3-4-70), 84-85.
- Report of Indian High Commissioner on desecration of Hindu shrines East Pakistan. (XL—22-4-70), 167.
- Reported Plan of former foreign Minister of Pakistan re. Bombing of Trombay during 1965 Indo-Pak. War. (XXXVII—4-3-70), 51-52.
- Reported supply of Missiles by U. S. S. R. to Pakistan. (XXXVII—4-3-70), 143-44.
- Reported Supply of Tanks by China to Pakistan. (XL—22-4-70), 125.
- Resumption of Trade in Jute with Pakistan. (XL—29-4-70), 45.
- Resumption of U. S. Military Aid to Pakistan. (XXXVII—4-3-70), 50.
- Russian Bid to Equite Indian with Pakistan. (XXXVI—25-2-70), 91-92.
- Russian supply of arms to Pakistan. (XXXVII—11-3-70), 139.

## PAKISTAN.—Contd.

- Scheme to rehabilitate refugees from East Pakistan in West Bengal. (XXXVIII—26-3-70), 124.
- Seizure of Syrian sugar market by, (XLI—7-5-70), 51.
- Settlement of displaced persons from East Pakistan in Andaman Islands. (XLI—14-5-70), 61.
- Setting up of an Ammunition Factory in East Pakistan by China. (XL—29-4-70), 108-09.
- Setting up of an Atomic Power House by Belgium in (XXXVII—18-3-70), 106-07.
- Shift in U. S. Policy towards, (XXXVII—4-3-70), 106.
- Sino-Pak Broadcasts Beamed to Nepal aimed at Damaging Indo-Nepal Relation (XXXVII—4-3-70), 40-41.
- Smuggling of foodgrains to, (XL—30-4-70), 79.
- Spying for, (XXXVIII—24-3-70), 163-64.
- Statement issued by the Indo-Pakistan Conciliation Group. (XL—22-4-70), 112.
- Supply of Arms by Sweden to, (XXXIX—8-4-70), 114-15.
- Supply of arms by U. S. S. R. to, (XXXVI—25-2-70), 33-34.
- Supply of Arms by various Countries to, (XXXVII—18-3-70), 146.
- Supply of arms to Pakistan by U. S. A., U. S. S. R. and Turkey in 1969-70. (XL—29-4-70), 124-25.
- Supply of Soviet goods to, (XXXVII—18-3-70), 186-87.
- Supply of Soviet Tanks to, (XXXVII—4-3-70), 53.
- Supply of submarines by U. S. A. to, (XXXIX—8-4-70), 43-44.
- Talks with Pakistan on Farakka and Eastern rivers. (XXXVI—25-2-70), 148.
- Temples in East Pakistan alleged as Spy Centres according to Pakistan. (XL—22-4-70), 173.
- Trade relations between Kashmir and (XLI—6-5-70), 111.
- Trade with, (XXXVI—25-2-70), 147.
- Training of Manipuri Youths in East, (XXXVII—9-3-70), 111.
- Transshipment of Pakistan goods to Nepal through Calcutta port. (XLI—6-5-70), 108-09.

## PAKISTAN.—Contd.

- U. S. A.'s National Arms Policy towards, (XXXVII—18-3-70), 41-42.
- U. S. S. R.-Pakistan overland route. (XLI—20-5-70), 50-51.
- Utilisation of water on expiry of Canal water agreement with, (XXXVII—18-3-70), 22-25.
- Value of Evacuee Property in, (XXXVI—26-2-70), 61-62.
- Value of Indian properties sold by, (XLI—6-5-70), 149.
- Violation of Air space by, (XXXIX—8-4-70), 162-63.
- Violation of Air Space by Pakistani Planes near Kutch. (XXXVII—18-3-70), 182.
- Violation of Indian airspace by Pakistan Planes. (XXXIX—8-4-70), 167.
- Water supply to Pakistan after expiry of Indus water treaty. (XLI—6-5-70), 66.

## Debates

- Indo-Pak. Talks on Eastern Rivers (St) (XXXVII—5-3-70), 360-62.
- Reported desecration of Hindu and Sikh Shrines in Pakistan. (C.A.). (XXXVII—9-3-70), 44-57.
- Reported continuance of Supply of Indus Water to Pakistan after expiry of Treaty. (C.A.) (XXXVIII—1-4-70), 158-69.
- Reported decision of U. S. S. R. to supply tanks to Pakistan (C.A.) (XXXIX—8-4-70), 174-84.
- Reported influx of minorities from East Pakistan to India (C.A.) (XLI—7-5-70), 173-84.
- Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 182-90.
- Reported plan of U. S. A. to sell tanks to Pakistan. (C.A.). (XXXVIII—3-4-70), 209-18.
- U. S. A.'s National Arms Policy towards Pakistan. (H.A.H. Dia). (XL—24-4-70), 298-312.

## PAKISTAN, EAST :

- Armed Mizos entering India from East Pakistan side. (XXXVII—13-3-70), 78-79.
- Exchange of Indian Coal for fish from East Pakistan. (XXXVII—11-3-70), 104.
- Hindus Fleeing from East Pakistan. (XXXVII—18-3-70), 102-03.

**PAKISTAN, EAST.—Contd.**

Naga Hostiles crossing over to east Pakistan for Military Training. (XXXVII—11-3-70), 139-40.

Training Centre being run by Chinese Military Exports in East Pakistan. (XXXVI—25-2-70), 155-56.

**PAKISTAN HIGH COMMISSIONER :**

Pak. High Commissioner's visit to Ajmer (XL—29-4-70), 148-49.

**PAKISTANI AGENTS :**

Activities of Pakistani Agents and Saboteurs in Kashmir. (XXXVII—13-3-70), 101-02.

Activity of Pak. Agents in Betual District, M.P. (XLI—14-5-70), 181-82.

Arrest of Pak. spies in Rajasthan and Kashmir. (XXXVII—9-3-70), 182.

Release of Pakistani Agents in Kashmir. (XXXVIII—24-3-70), 150-51.

**PAKISTANI AGGRESSION :**

Study of Pak. Aggression in Kutch and Kashmir. (XL—29-4-70), 114-15.

**PAKISTANI INTRUDER(S) :**

Arrest of Pakistani Intruders. (XXXVII—13-3-70), 162.

Exchange of fire between border security force personnel and Pak. Intruders. (XL—24-4-70), 80.

**PAKISTANI NATIONALS :**

Activities of Pakistani nationals in Rourkela steel plant. (XXXVII—17-3-70), 180-81, (XXXVIII—24-3-70), 359-60.

Arrest of Pakistani Nationals in Jaipur. (XXXVI—27-2-70), 172.

Arrest of Pakistani saboteurs in Jammu & Kashmir. (XXXVIII—3-4-70), 174-75.

Infiltration of Pakistanis into West Bengal and Tripura. (XXXVIII—3-4-70), 102-03.

Intrusion by Pakistani Nationals in Goalpara District in Assam. (XXXV—II—13-3-70). 87-88.

Pak Nationals living illegally in India. (XXXVIII—24-3-70), 176.

Pak nationals in Jabalpur. (XXXVIII—3-4-70), 153.

Pakistani national in Ajmer. (XLI—15-5-70), 81-82.

Pakistani Nationals in India. (XXXVI—27-2-70), 74.

**PAKISTAN NATIONALS.—Contd.**

Pakistani in filtrators in Jammu and Kashmir. (XXXVIII—3-4-70), 201.

Pakistani Nationals in Madhya Pradesh. (XXXVII—13-3-70), 163-64.

Pakistani Nationals Staying Illegally in Hohtagabad and East Nimad District of Madhya Pradesh. (XXXVIII—13-3-70). 164-65.

Pakistanis overstaying in India. (XXXVII—9-3-70), 84.

Removal of boundary pillars by Pakistanis on Assam border. (XLI—15-5-70), 87.

Untracea Pak Nationals entering India on visas. (XXXVIII—3-4-70), 105.

**PAKISTANI OCCUPIED KASHMIR :**

Distribution of Arms by Pakistan in the border village of Pakistan-occupied Kashmir. (XXXVII—18-3-70), 175.

Regular Military Training in Pak-occupied Kashmir. (XXXVII—11-3-70), 45.

Settlement of refugees from Pak-occupied Kashmir. (XXXVII—12-3-70), 57.

**PAKISTANI PILGRIMS :**

Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 5-16.

**PALAM AIRPORT :**

Awarding of catering contracts for Palam Airport to Shri Madan Lal Lamba. (XXXIX—17-4-70), 186-87.

Collapse of a Air-India Hanger under construction of, (XXXIX—17-4-70), 178-79.

**PALAMPUR :**

Modern tea factory at, (XL—29-4-70), 156.

**PALANA COLLIERY :**

Alleged Issue of Illegal Retrenchment Notices in, (XXXIX—9-4-70), 72-73.

Retrenchment of labour in, (XXVIII—2-4-70), 49.

**PAMPHLET(S) :**

Pamphlet published by U. N. O. on producing High Yielding Varieties of seeds. (XXXVII—12-3-70), 129-30.

**PANCHAN LAMA :**

Whereabouts of, (XXXVIII—1-4-70), 102.

- PANCHAYAT(S) :**
- Failure of presiding Officers to give Distinguished seal marks in Panchayat Elections in Manipur. (XXXVII—12-3-70), 89.
  - Panchayat Elections in Manipur. (XXXV—II—12-3-70), 89-90.
  - Services in Panchayats, Blocks and Taluk Boards. (XXXVI—26-2-70), 161-62.
  - Sharing of Building Expenditure of post office in rural areas between P & T Department and (XXXVII—5-3-70), 220-22.
  - Success of Panchayat System. (XLI—14-5-70), 94-96.
- PANCHAYAT SAMITIES :**
- Abolition of Panchayat Samitirs in Punjab. (XXXIX—9-4-70), 123-24.
- PANCHAYATI RAJ :**
- Appointment of an Enquiry Commission on the Working of Community development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.
- PANDAR PUNNAMPUZHA HYDEL PROJECT :**
- Construction of Pandar Punnampuzha Hydro Electric Project Scheme. (XLI—20-5-70), 160-61.
- PANDEY COMMITTEE :**
- Implementation of recommendations of Pandey Committee on Steel Plants. (XXXVI—8-3-70), 45.
- PANNA DIAMOND MINES :**
- Expansion of, (XXXIX—20-4-70), 182-83.
- PAPER :**
- Blackmarketing of, (XXXVI—3-3-70), 152-53.
  - Corporation in Public sector or Manufacture, (XXXVI—24-2-70), 59-60.
  - Demand for Indian Paper and Paper goods in European Countries. (XXXVII—4-3-70), 45-46.
  - Demands of paper during Fourth Plan. (XI—28-4-70), 137.
  - Import of, (XXXVII—4-3-70), 101-02.
  - Purchase of Hand-made paper and other Articles/goods by Government. (XLI—12-5-70), 137-38.
  - Rise in price of, (XXXVIII—31-3-70), 24.
- PAPER.—Contd.**
- Rise in prices of paper after decontrol. (XXXIX—7-4-70), 113-14.
  - Setting up of paper factory at Siwan District Saran (Bihar). (XLI—19-5-70), 111-12.
  - Shortage of, (XXXVI—3-8-70), 141
- PAPER CORPORATION :**
- Establishment of A Paper Corporation Public Sector. (XXXVI—24-2-70), 194-95.
- PAPER INDUSTRY :**
- Development of, (XXXVI—3-3-70), 137-38.
  - Increase in price of Paper by, (XXXVI—24-2-70), 33-34.
- PAPERS LAID ON THE TABLE :**
- A. I. R. Code for Broadcasts. (XXXV—III—2-4-70), 192.
  - Accounts of I. I. T. Delhi. (XXXVIII—3-4-70), 225.
  - Action taken by Govt. on Assurances etc. (XXXVI—27-2-70), 208-08.
  - Action Taken on Recommendations of Committee on Broadcasting Information media on Radio and Television. (XLI—30-4-70), 171.
  - Agricultural Refinance Corporation (Issue and Management of Bonds) Regulations, 1969-70 (XLI—18-5-70), 245.
  - Aircraft (Fifth Amendment) Rule 1969. (XXXVI—27-2-70), 208.
  - Aluminium (Control) Order, 1970. (XLI—18-5-70), 245.
  - Amendment to Police Service (Pay) Rules 1954. (XXXVIII—3-4-70), 227.
  - Annual Accounts of All India Institute of Medical Science for 1967-68, Corrigendum to. (XXXIX—13-4-70), 232.
  - Annual accounts of Commission for Calcutta Port, 1967-68. (XXXIX—10-4-70), 227.
  - Annual Accounts of Madras Port Trust (XXXVI—27-2-70), 213-14.
  - Annual Report and Certified Accounts of Indian Institute of Technology Madras, (XXXVI—27-2-70), 208.
  - Annual Report of Assam Agro-Industries Development Corporation Ltd. (XLI—14-5-70), 231-32.
  - Annual Report of Bharat Electronics Ltd. Bangalore. (XXXVII—18-3-70), 216-17.



PAPERS LAID ON THE TABLE.—*Contd.*

- Annual Report of Bharat Heavy Electricals Ltd., Bhopal. (XL—28-4-70), 190.
- Annual Report of Bokaro Steel Ltd. (XXXVIII—24-3-70), 415-16.
- Annual Report of Cardamom Board. (XXXVIII—1-4-70), 170.
- Annual Report of Cochin Refineries Ltd. Report of Oil Prices Committee and Govt. Resolution thereon. (XLI—11-5-70), 249.
- Annual Report of Development Council for Drugs and Pharmaceuticals, 1968-69. (XXXVII—16-3-70) 242
- Annual Report of Development Council for Organic Chemical Industries, 1968-69. (XL—4-5-70), 262-63.
- Annual Report of Development Council for Sugar Industry. (XXXVI—26-2-70), 251.
- Annual Report of Durgapur Projects Ltd., (XXXVIII—3-4-70), 226.
- Annual Report of Durgapur Projects Ltd. and Hindustan Zinc Ltd. and Review by Govt. There of. (XLI—11-5-70), 249-50.
- Annual Report of Export Inspection Council and Agencies. (XXXVI—25-2-70), 199-200.
- Annual Report of Goa Shipyard Ltd. (XXXVIII—1-4-70), 169.
- Annual Report of H.A.L. Bangalore. (XXXVII—11-3-70), 209.
- Annual Report of Heavy Electricals (India) Ltd. Bhopal. (XL—28-4-70), 190.
- Annual Report of Hindustan Cableg Ltd., 1968-69. (XL—5-5-70), 179-80.
- Annual Report of Hindustan Machine Tools Ltd. (XXXIX—7-4-70), 210.
- Annual Report of Hindustan Organic Chemicals Ltd., Bombay. (XXXVII—16-3-70), 242.
- Annual Report of I. I. T. Kharagpur. (XXXVIII—24-3-70), 415.
- Annual Report of India Tourism Development Corporation, New Delhi. 1968-69. (XL—1-5-70), 206.
- Annual Report of India Drugs and Pharmaceuticals Ltd. New Delhi. (XXXVII—16-3-70), 242.
- Annual Report of Indian Institute of Science. (XXXVIII—3-4-70), 226.
- Annual Report of Indian School of Mines, Dhanbad. (XLI—15-5-70), 198.

PAPERS LAID ON THE TABLE.—*Contd.*

- Annual Report of Indian Telephone Industries Ltd., Bangalore. (XLI—14-5-70) 232-33.
- Annual Report of Industrial and Commercial Undertakings of Central Govt. (XLI)—11-5-70), 250.
- Annual Report of Khadi and Village Industries Commission. (XXXVIII—31-3-70), 173.
- Annual Report of Madras Agro-Industries Corporation Ltd., Madras. (XXXVIII—26-3-70), 256.
- Annual Report of Maharashtra Agro-Industries Development Corporation Ltd., Bombay. (XXXVI—26-2-70), 250-51.
- Annual Report of Mazgaon Dock Ltd.' (XXXVIII—1-4-70), 169.
- Annual Report of National Council of Educational Research & Training. 1968-69 (XL—1-5-70), 206.
- Annual Report of National Institute of Foundary and Forge Technology. (XXXVIII—3-4-70), 225.
- Annual Report of National Institute for training in Industrial Engineering. (XXXVII—13-3-70), 239.
- Annual Report of National Projects Construction corporation Ltd., New Delhi, (XL—13-5-70), 195-96.
- Annual Report of National Seeds Corporation Ltd. (XXXVIII—26-3-70), 285-86.
- Annual Report of National Seeds Corporation Ltd. New Delhi. (XLI—14-5-70), 231-32.
- Annual Report of Navel Lignite Corporation Ltd., 1968-69. (XL—4-5-70), 263.
- Annual Report of Register of Newspapers 1968. (XXXVI—26-2-70), 249.
- Annual Report of Salar Jung Museum Board. (XXXVII—13-3-70), 241.
- Annual Report of Shipping Corporation of India Ltd. Bombay. (XL—1-5-70), 206-07.
- Annual Report of Singbhum Collieries Ltd. (XXXVIII—3-4-70), 226.
- Annual Report of the National Research Development Corporation of India, (XXXIX—17-4-70), 210.
- Annual Report of the State Trading Corporation of India Ltd. (XLI—6-5-70), 178.

PAPERS LAID ON THE TABLE.—*Contd.*

- Annual Report of the working and Administration of Companies Act (XXXVIII—26-3-70) 285.
- Annual Report of Triveni Structural Ltd., (XL—28-4-70), 191.
- Annual Report of University Grant Commission (XLI—15-5-70), 197-98.
- Apprenticeship (Amendment) Rules, 1970. (XXXIX—9-4-70), 180.
- Appropriation Accounts (Civil) 1968-69 (XXXIX—14-4-70), 181.
- Arms (Amendment) Rules, 1970. (XLI—20-5-70), 188.
- Art Silk production and Distribution Control (Amendment) Order, 1970. (XLI—6-5-70), 178-79.
- Assam Reorganisation (Meghalaya) Distribution of Revenues order, 1970 and Notifications under Customs Act, 1962, etc. (XXXIX—6-4-70), 223-25.
- Assam Reorganisation (Meghalaya) (Elections to Provisional Legislative Assembly) Rules 1970. (XXXVII—13-3-70), 240.
- Audit Report and Annual Report of Paradip Port Trust. (XLI—15-5-70), 200.
- Audit Report (Civil) 1970 under article 151(1) of the Constitution. (XXXIX—14-4-70), 181.
- Audit Report (Civil) on Revenue Receipts 1970. (XLI—19-5-70), 210-11.
- Audit Report of E. S. I. C. (XXXVIII—24-3-70), 416-17.
- Audit Report of I. I. T. Bombay. (XLI—15-5-70), 198.
- Audit Report on Account of Tea Board 1967-68. (XL—29-4-70), 216.
- Audit Report on Accounts of the Rubber Board. (XLI—6-5-70), 178.
- Audit Report, Railways, 1970. (XXXVI—24-2-70), 250.
- Budget Estimate of Damodar Valley Corporation. (XXXVII—4-3-70), 205.
- C. S. I. R., Audit Reports for 1966-67 and 1967-68. (XL—24-4-70), 205.
- Cantonment Land Administration (Amendment) Rules, (XXXVII—4-3-70), 205.
- Central Excise (Excise Amendment) Rules, 1970. (XLI—18-5-70), 246.

PAPERS LAID ON THE TABLE.—*Contd.*

- Central Industrial Security Forces Rules, 1969. (XL—24-4-70), 203.
- Coal Mines (Amendment) Regulations, 1970. (XXXIX—15-4-70), 153.
- Code for broadcast on A. I. R. by individuals, (C.A.) (XXXIX—6-4-70), 223.
- Committee on Absence of Members from the Sittings of the House, Minutes of Sittings held during budget session of 1970. (XLI—20-5-70), 189.
- Committee on Petitions, Minutes of Sittings (56th to 63rd, 65th and 66th). (XLI—20-5-70), 189.
- Conclusions and Recommendations of National Commission on Labour. (XL—21-4-70), 203.
- Conduct of Elections (Amendment) Rules, (XXXVI—24-2-70), 249-50.
- Customs and Central Excise Duties Export Drawback (General) Eighteenth Amendment Rules, 1970. (XLI—18-5-70), 246.
- Customs and Central Excise Duties Export Drawback (General) Nineteenth Amendment Rules, 1970. (XLI—18-5-70), 246.
- Customs and Central Excise Export Drawback (General) Twentieth Amendment Rules, 1970. (XLI—18-5-70), 247.
- Customs and Central Excise Duties Export Drawback (General) Twentyfirst Amendment Rules, 1970. (XLI—18-5-70), 247.
- Damodar Valley Corporation Report for 1968-69. (XLI—20-5-70), 186.
- Defence Audit Report, 1970. (XXXVIII—1-4-70), 169-70.
- Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order 1970 (XLI—19-5-70), 211.
- Delhi Motor Vehicles (Amendment) Rules, 1970. (XLI—20-5-70), 188.
- Delhi Motor Vehicle (Second Amendment) Rules. (XXXVIII—24-3-70), 417.
- Delhi Motor Vehicles (Third Amendment) Rules. (XXXVII—13-3-70), 242.
- Delhi Motor Vehicles (fourth Amendment) Rules, 1969. (XXXIX—17-4-70), 211.
- Delhi Sales Tax (Third Amendment) Rule 1969. (XXXVI—23-2-70), 238.
- Displace Persons (Compensation Rehabilitation) Amendment Rules. (XXXVI—26-2-70), 230.

## PAPERS LAID ON THE TABLE.—Contd.

- Drugs and Cosmetics (First amendment) Rules. (XXXIX—6-4-70), 223.
- Drugs (Prices Control) Order, 1970 (XLI—20-5-70), 185.
- Economic Survey, 1969-70. (XXXVI—24-2-70), 248.
- Employees Provident Fund, Scheme, Report for 1968-69. (XLI—19-5-70), 207.
- Employees Provident Funds (Sixth Amendment) Scheme. (XXXVII—5-3-70), 242-43.
- Errata to Audit Report on D. D. A. (XXXVII—9-3-70), 448.
- Fertiliser (Control) Amendment Order, 1969 (Hindi version). (XLI—19-5-70) 211.
- Finance Accounts of the Central Govt. 1956-67. (XL—1-5-70), 207.
- Fourth Five Year Plan. (XLI—18-5-70), 244.
- Fourth Five Year Plan—Revised Outlay, 1969-70. (XXXVIII—24-3-70), 414.
- G. S. R. 586 dated 4th April, 1970 recinding Inter-Zonal Wheat and Wheat Product (Movement Control) Order, 1969. (XL—23-4-70), 229.
- Gold Control (Grant of Certificates) Rules, 1970. (XLI—20-5-70), 187.
- Government Resolution on Report of Central Wage Board for Engineering Institutes. (XXXVIII—26-3-70), 286-287.
- Govt. Review and Annual Report of Bharat Aluminium Company (XXXVII—9-3-70), 458-59.
- Govt. Review and Annual Report of F. A. C. T. (XXXVII—9-3-70), 458.
- Govt. Review and Annual Report of Hindustan Steel Works Construction Ltd. (XXXVI—3-3-70), 232.
- Govt. Review and Annual Report of Uranium Corporation of India. (XXXVII—4-3-70), 204.
- Gur (Regulation of Use) Amendment Order, 1970. (XL—23-4-70), 229.
- Heavy Engineering Corporation Ltd. Ranchi. Annual Report for 1968-69 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon. (XXXIX—14-4-70), 189.
- Heavy Engineering Corporation Ltd. Ranchi: Government review on working for 1968-69. (XXXIX—14-4-70), 180.
- High Court Judges (Amendment) Rules 1970. (XXXIX—17-4-70), 210-11.

## PAPERS LAID ON THE TABLE.—Contd.

- Hindustan Antibiotics Ltd. Pimpri, Annual Report for 1968-69 along with Audited Accounts and the comments of Comptroller and Auditor General thereon, (XL—27-4-70), 245.
- Hindustan Antibiotics Ltd., Pimpri, Government review on working for the year. 1968-69. (XL—27-4-70), 245.
- Hindustan Insecticides Ltd., New Delhi Annual Report for 1968-69 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (XL—27-4-70), 245.
- Hindustan Insecticides Ltd., New Delhi Government review on working for the year 1968-69. (XL—27-4-70), 245.
- Hindustan Latex Ltd., New Delhi, Annual Report for 1968-69 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. (XL—27-4-70), 244.
- Hindustan Latex Ltd., New Delhi, Government review of working for the year 1968-69. (XL—27-4-70), 244.
- Hindustan Machine Tool Ltd., Bangalore. Annual Report for 1968-69. (XXXIX—14-4-70), 180.
- Hindustan Machine Tool Ltd. Bangalore. Governments review on working for 1968-69. (XXXIX—14-4-70), 179.
- Hindustan Photo Films Manufacturing Company Ltd. Annual Report for 1968-69. (XLI—19-5-70), 205.
- Hindustan Photo Films Manufacturing Company Ltd. Government review working for 1968-69. (XLI—19-5-70) 205.
- Hindustan Salts Ltd., Jaipur, Annual Report for the period 1st Oct. 1967 to 30th Sept. 1968 along with Audited Accounts and Comments of the Comptroller Auditor General thereon. (XLI—19-5-70), 206.
- Hindustan Salts Ltd., Jaipur, Government review of working for the period 1st Oct., 1967 to 30th Sept., 1968. (XLI—19-5-70), 206.
- Income tax (Sixth Amendment) Rules, 1969. (XL—27-4-70), 245.
- Indian Forest Service (Fixation of Cadre Strength) second Amendment Regulations, 1970. (XL—24-4-70), 203.
- Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations 1970. (XL—24-4-70), 203.
- Indian Institute of Technology, Madras, Report for 1968-69. (XLI—20-5-70), 184.

PAPERS LAID ON THE TABLE.—Contd.

- Indian Standards Institute, Audit Report on the Accounts for 1966-67 (XXXIX—14-4-70), 179.
- Indian Standards Institution Report for 1967-68. (XLI—20-5-70), 183.
- Indian Telegraph (Amendment) Rules. (XXXVII—12-3-70), 265.
- Indian Telegraph (Third Amendment) Rules 1970. (XXXVIII—26-3-70), 286.
- Indian Telegraph (Fifteenth Amendment) Rules, 1969. (XLI—14-5-70), 232-33.
- Instrumentation Ltd., Kota, Annual Report for 1968-69. (XLI—19-5-70), 206.
- Instrumentation Ltd., Kota, Government Review of working for 1968-69. (XLI—19-5-70), 206.
- Jayanti Shipping Company (Board of Control) Second Amendment Rules, 1969. (XLI—20-5-70), 186.
- Letters from Bihar Governor to President. (XXXVI—24-3-70), 270.
- Lubrizal India Ltd., Bombay, Annual Report for 1968-69 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. (XLI—18-5-70), 245.
- Lubrizal India Ltd., Bombay, Government Review on working for 1968-69 (XLI—18-5-70), 244-45.
- Machine Tool Corporation of India Ltd. Ajmer Annual Reports for 1967-68 and 1968-69 along with Audited Accounts and comments of Comptroller and Auditor General thereon. (XXXIX—14-4-70), 180.
- Machine Tool Corporation of India Ltd., Ajmer. Governments reviews of working for 1967-68 and 1968-69. (XXXIX—14-4-70), 180.
- Metalliferous Mines (Amendment) Regulations, 1970. (XXXIX—16-4-70), 153.
- Mining and Allied Machinery Corporation Ltd., Durgapur, Annual Report for 1968-69 along with Audit Accounts and comments of the Comptroller and Auditor General thereon. (XLI—19-5-70), 208.
- Mining and Allied Machinery Corporation Ltd., Durgapur, Government review of working for 1968-69. (XLI—19-5-70), 208.
- Minutes of the sittings of Committees on Public Undertakings relating to 65th Report on Mining and Allied Machinery Corporation Ltd. (XLI—23-4-70), 230.

PAPERS LAID ON THE TABLE.—Contd.

- National Co-operative Development Corporation, Annual Report for 1968-69, (XLI—23-4-70), 230.
- National Instruments Ltd, Calcutta, Annual Report for 1968-69 along with Audited Accounts and comments of Comptroller and Auditor General Thereon. (XLI—19-5-70), 210.
- National Instruments Ltd. Calcutta, Government review of working for 1968-69. (XLI—19-5-70), 210.
- National Newsprint and Paper Mills Ltd. Napanagar. Annual Report for 1968-69. (XLI—19-5-70), 205.
- National Newsprint and Paper Mills Ltd. Napanagar. Government Review on working for 1968-69. (XLI—19-5-70), 205.
- National Saving Certificates (IV Issue) Rules, 1970. (XLI—21-5-70), 186.
- Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations 1969. (XXXVI—25-2-70), 199.
- Notice re Import policy for Newsprints 1970-71. (XXXIX—7-4-70), 210.
- Notifications and Rules under Forward Trading Contracts (Regulation) Act and Notification under Trade and Mercandise Act. (XLI—12-5-70), 203-04.
- Notifications issued under Central Excise Rules, 1944. (XLI—20-5-70), 187.
- Notification No. G. S. R. 321 under sub-section (3) of section 15 of Government Savings Bank Act, 1873. (XLI—20-5-70), 186.
- Notification No. G. S. R. 554 under sub-section (2) of section 1 of Rice Milling Industry (Regulation) Amendment Act, 1968. (XLI—23-4-70), 230.
- Notification No. S. O. 1542 under section 159 of the customs Act, 1962. (XLI—18-5-69), 246.
- Notification No. S. O. 1660 containing corrigenda to notification No. S. O. 2933 and S. O. 2934 under sub-section (5) of section 4 of Inter-State Corporation Act, 1957. (XLI—20-5-70), 188.
- Notification re. delimitation of Constituencies in J. & K. (XXXIX—7-4-70), 211.
- Notification re. management of the Bengal Nagpur Cotton mills and Annual Report of Tea Board. (XXXIX—8-4-70), 194.
- Notification re. Market Loan Floated by Central Govt. (XXXVIII—28-3-70), 2-3.

## PAPER LAID ON THE TABLE—Contd.

- Notifications under All India Services Act. (XXXV—27-2-70), 209-13, (XXXVII—16-3-70), 243, (XXXIX—10-4-70), 226-27, (XLI—15-5-70), 198-200.
- Notifications under Banking Companies Act. (XXXVIII—30-3-70), 214.
- Notification under Banking Regulation<sup>s</sup> Act. (XL—4-5-70), 263-64.
- Notification under Central Excises Act and Salt Act 1944. (XXXIX—20-4-70), 245-46.
- Notification under Central Excise and Salt Act, 1944 and Central Excise Rules, 1944. (XXXVII—16-3-70), 243.
- Notification under Coal Mines Provident Fund and Bonus Schemes Act. (XXXVII—12-3-70), 265-66, (XL—30-4-70), 173.
- Notification under Custom Act. (XXXVI—2-3-70), 273-74, (XXXVII—9-3-70), 459, (18-3-70), 217-17, (25-3-70), 183.
- Notification under Drugs & Cosmetics Act. 1940. (XXXVI—23-2-70), 237-38.
- Notifications under Employees Provident Fund Act, 1952. (XLI—14-5-70), 230.
- Notification under Essential Commodities Act, (XXXVI—23-2-70), 237, (XXXVI—5-3-70), 243-544, (12-3-70), 264, 65 (XXXVIII—24-3-70), 416, (30-3-70), 213 (2-4-70) 192 (XL—30-4-70) 171-72 (XLI—7-5-70) 184.
- Notification under Essential Services Maintenance Act. (XXXVI—20-2-70), 45-46.
- Notification under Export (Quality Control & Inspection) Act, 1963 (XXXVI—25-2-70), 199-200.
- Notification under Foreign Exchange Regulations Act, 1947 (XXXVII—16-3-70), 243.
- Notification under Forward Contract (Regulation) Act, 1952 (XL—21-4-70), 203.
- Notification under Income-tax Act, (XXXVII—9-3-70), 459.
- Notification under Industries (Development and Regulation) Act, 1951. (XXXVII—18-3-70), 218.
- Notification under Mines and Minerals (Regulation & Development) Act. (XXXVI—2-3-70), 273.
- Notification under Minimum Wages Act. (XXXVIII—31-3-70), 173.

## PAPER LAID ON THE TABLE—Contd.

- Notification under Navy Act. (XL—29-4-70), 215-16.
- Notification under section 159 of the Customs Act, 1962 (XLI—20-5-70), 187.
- Notifications under warehousing Corporations Act. (XXXVIII—2-4-70), 192.
- Notification under Wealth Tax. (XXXVIII—30-3-70), 214-15.
- Ordinances Promulgated during the period from 30th Dec., 1969 to 14th Feb., 1970. (XXXVI—20-2-70), 46.
- Orissa Road Transport Company Ltd. Berhampur Annual Report for, 1967-68. (XL—27-4-70), 244.
- Orissa Road Transport Company Ltd. Berhampur, Director's Report and Statement of Accounts for the year of 1967-68 and the comments of the Comptroller and Auditor General thereon. (XL—27-4-70), 244.
- Orissa Road Transport Company Ltd. Berhampur Government Review of working for the year, 1967-68. (XL—27-4-70), 243-44.
- Papers *re.* Protection of Conditions of service of Indian Civil services officers (XXXIX—9-4-70), 180-81.
- Papers under Companies Act. (XXXVI—24-2-70), 248-49. (XXXVII—13-3-70), 239-40.
- Papers under Indian Telegraph Act. (XXXVIII—2-4-70), 192-93.
- Petroleum Products (Maintenance of Production) order. (XXXIX—6-4-70), 223.
- Posts & Telegraphs Audit Report. (XXXVIII—3-4-70), 227.
- Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Rules, 1970. (XLI—20-5-70) 184.
- Post Graduate Institute of Medical Education and Research, Chandigarh, Certified Accounts for 1968-69. (XLI—18-5-70), 244.
- Post Office Savings Banks (Amendment) Rules, 1970. (XLI—20-5-70), 186.
- Post Office Savings Certificate (Amendment) Rules, 1970. (XLI—20-5-70), 186.
- Press Council of India Report for, 1969. (XLI—19-5-70), 207.
- Press note *re.* Industrial Licencing Policy (XXXVIII—2-4-70), 191-92.

## PAPER LAID ON THE TABLE—Contd.

- Proclamation in relation to West Bengal (XXXVIII—24-3-70), 414-15.
- Proclamation re. Bihar. (XXXVI—20-2-70), 45.
- Public undertakings Committee Minutes of sittings relating to Sixty-seventh Report. (XL—24-4-70), 204.
- Punjab Agro-Industries Corporation Ltd. Chandigarh, Annual Report for, 1968-69 along with Audited Accounts and Comments of Comptroller and Auditor General, (XL—23-4-70), 229.
- Pyrites Phosphates and Chemicals Ltd. Government review of working for 1968-69, (XLI—19-5-70), 208.
- Pyrites Phosphates and Chemicals Ltd. Report for 1968-69 along with Audited Accounts and comments of Comptroller and Auditor General thereon. (XLI—19-5-70), 208.
- Registration of Newspaper (Central) Amendment Rules, 1970. (XXXIX—10-4-70), 224-25, (XLI—14-4-70), 231.
- Rehabilitation Industries Corporation Ltd. Calcutta, Annual Reports for, 1967-68 and, 1968-69 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. (XLI—20-5-70), 185.
- Rehabilitation Industries Corporation<sup>n</sup> Ltd. Calcutta, Review by Government on working for years, 1967-68 and 1968-69 (XLI—20-5-70), 185.
- Rajasthan Foodgrains (Restrictions on Border Movement) Amendment Order, 1970. (XLI—23-4-70), 229-30.
- Reports of Agro-Industries Corporation Ltd. Bangalore & Lucknow. (XXXVII—12-3-70), 264-65.
- Report of Bharat Heavy Plate and Vessels Ltd. 1968-69. (XL—21-4-70), 203-04.
- Report of Commission for Scheduled Castes and Scheduled Tribes, 1968-69. (XXXVIII—30-3-70), 214.
- Report of Committee of Enquiry on C. S. I. R. (XXXVII—10-3-70), 236.
- Report of Development Council for Leather and Leather Goods Industries. (XL—21-4-70), 204.
- Report of Enquiry (Council of Scientific and Industrial Research) and Annual Accounts of U. C. C., 1968-69. (XLI—8-5-70),
- Reports of Executive Committee of Trustees of Victoria Memorial, Calcutta. (XL—24-4-70), 203.

## PAPER LAID ON THE TABLE—Contd.

- Report of Indian Delegation to 53rd session of International Labour Conference Geneva. (XLI—14-5-70), 233.
- Report of the Indian Delegation to the 22nd session of the W. H. O. Regional Committee for S.E. Asia held at Kathmandu from 29th Sept. to 5th Oct. 1969. (XLI—18-5-70), 244.
- Report of Indian Delegation to Twenty-second world Health Assembly held at Boston. (XL—4-5-70), 263.
- Report of Inquiry into Accident at New Satgram Colliery West Bengal on 21-11-69. (XXXVII—5-3-70), 244.
- Report of Land Acquisition Review Committee. (XXXVII—18-3-70), 218.
- Reprots of Law Commission. (XXXVII—12-3-70), 164.
- Report of Tariff Commission. (XL—30-4-70), 171.
- Report of the Employees State Insurance Corporation, 1968-69. (XXXVIII—2-4-70), 193.
- Report of Tungabhadra Steel Products, 1968-69. (XL—21-4-70), 203-04.
- Report on mid-term general elections, 1968-69. (XL—21-4-70), 204, (XLI—19-5-70), 211.
- Report on Working of Commission of Railway Safety. (XXXVIII—3-4-70), 226.
- Registration of Electors (Amendment Rules, 1970. (XXXIX—14-4-70), 181.
- Resolution of the Report of Central Wage Board for Road Transport Industry, (XXXVII—5-3-70), 242.
- Resolution re. appointment of Third Pay Commission. (XL—23-4-70), 364-70.
- Resolution re. Report of Central Wage Board for Port & Dock Workers. (XXXVIII—30-3-70), 215.
- Review by Govt. on Working of Film Finance Corporation Ltd. Bombay and Annual Report for 1968-69. (XXXVII—5-3-70), 242.
- Rice-Milling Industry (Regulation and Licencing) Amendment Rules, 1970. (XL—23-4-70), 230.
- Rubber Board Audit Report for, 1967-68, (XLI—20-5-70), 188.
- Rules Committee, Minutes of Sitting held on 9th and 18th March and 18th May, 1970. (XLI—20-5-70), 189.

## PAPERS LAID ON THE TABLE—Contd.

- Sambhar Salts Ltd. Jaipur, Annual Report for the period 1st Oct., 1967 to 30th Sept. 1968 along with Audited Accounts and Comments of Comptroller and Auditor General thereon. (XLI—19-5-70), 206.
- Sambhar Salts Ltd., Jaipur, Government review of working for the period 1st Oct. 1967 to 30th Sept. 1968. (XLI—19-5-70), 206.
- School of Planning and Architecture, New Delhi, Annual Report for 1968-69. (XL—24-4-70), 202.
- Seventh Valuation Report of L. I. C. (XXXVI—23-2-70), 237.
- Singareni Collieries Company Ltd. Annual Report for, 1968-69 along with Audited Accounts. (XLI—18-5-70), 245.
- Singareni Collieries Company Ltd., Government Review of working for, 1968-69. (XLI—18-5-70), 245.
- Statement indicating the result of market loan floated by Government of India in April, 1970. (XXXIX—14-4-70), 181.
- Statement *re.* action taken on the recommendations contained in the Report of the Commission of Inquiry into pollution of Ganges water. (XXXIX—13-4-70), 233.
- Statement *re.* admissibility of house rent allowance to Central Government employees. (XLI—20-5-70), 198-200.
- Statement *re.* Correction of Date of Notification. (XXXVII—17-3-70), 217.
- Statement *re.* Droughts situation in the Country (XL—28-4-70), 191.
- Statement *re.* famine conditions in certain parts of Bihar and Rajasthan. (XLI—20-5-70), 196-98.
- Statement *re.* strike by workers in Heavy Electricals, Hardwar. (XLI—20-5-70), 192-95.
- Statement *re.* sugarcane situation in U. P. and Bihar. (XLI—20-5-70), 195.
- Statements showing Action taken by Govt. on Assurances etc. (XL—1-5-70), 208-09.
- Statement showing action taken by Government on various assurances, promises and undertakings given by Minister during various sessions of Fourth Lok Sabha. (XLI—19-5-70), 209-10.
- Statements Showing Action taken by Government Assurances. (XXXVIII—28-3-70), 2.
- Statement showing advance Drawn from Contingency Fund of India for New series. (XL—29-4-70), 215.

## PAPERS LAID ON THE TABLE—Contd.

- Statement showing reasons for delay in laying the Audit Reports on the account of C. S. I. R. for years 1966-67 and 1967-68. (XL—24-4-70), 202.
- Statement showing reasons for delay in laying the Central Industrial Security Force Rules, 1969. (XL—24-4-70), 203.
- Sugar (Price Determination) Third Amendment Order, 1970. (XLI—18-5-70), 247.
- Summary of actuals for the year 1968-69, budget estimates and revised estimates for, 1969-70 and budget estimates for 1970-71. Under capital of Air India. (XLI—19-5-70), 207.
- Summary of actuals for 1968-69, budget estimates and revised estimates for 1969-70 and budget estimates for, 1970-71 under Capital of Indian Air lines. (XLI—19-5-70), 207.
- Summary of budget estimates for revenue and expenditure of Air India for 1970-71. (XLI—19-5-70), 206.
- Summary of budget estimates of revenue and expenditure of Indian Airlines for 1970-71. (XLI—19-5-70), 207.
- Summary of Proceedings of 26th Session of Indian Labour Conference. (XXXVIII—26-3-70), 285.
- Tariff Commission Report on Cost Structure of Sugar Industry. (XXXVI—26-2-70), 251.
- Tea Board Audit Report for 1967-68. (XLI—20-5-70), 188.
- Textile Committees (Third Amendment) Rules. (XXXVI—25-2-70), 199-200.
- Tripura Foodgrains Movement Control (No. 2) Amendment Order, 1970. (XLI—18-5-70), 247.
- U. G. C. (Returns and information) Amendment) Rules, 1970. (XXXIX—10-4-70), 224.
- U. G. C. (Terms and Conditions of Services of Employees) Amendment Rules, 1970. (XLI—24-4-70), 202.
- Union Public Service Commission (Exemption from Consultation) Amendment Regulations 1970. (XLI—15-5-70), 198-99.
- Views of Ministry of Railways (Railway Board) on Part II of the Report of Railway Accidents Inquiry Committee. (XXXVI—24-2-70), 249.
- Warehousing Corporation (Amendment) Rules, 1969. (XXXVI—26-2-70), 250-51.

**PAPERS LAID ON THE TABLE—Contd.**

West Bengal Agro-Industries Corporation Ltd. Calcutta Annual Report for the period ended 31st March, 1969 along with Audited Accounts and Comments of Comptroller and Auditor General. (XL—23-4-70), 229.

**PAPER MILLS :**

Establishment of a paper factory in Kenya by a Birla firm. (XXXVII—11-3-70), 87.

Expansion of,—(XXXIX—14-4-70), 46.

Paper Mill in Assam. (XXXIX—14-4-70), 126.

Paper Mill in Manipur. (XXXVII—10-3-70), 97.

Paper mill in North Bengal. (XXXIX—14-4-70), 135.

Paper Mill in Palamau District of Bihar. (XL—28-4-70), 118.

Production of Amlai Paper Factory in Madhya Pradesh. (XXXVII—10-3-70), 54-55.

Pulp and paper plant in Cachar. (XXXVII—17-3-70), 157.

Rehabilitation of closed paper Mills in Bihar. (XXXVI—24-2-70), 189.

Setting up of New Paper Mills during Fourth Plan. (XXXVI—24-2-70), 189-90.

Setting up of a Paper Mill in West Nepal by an Indian Industrialist. (XL—22-4-70), 182.

*Debates*

Ashoka and Thakar Paper Mills (Dis.) (XXXVII—10-3-70), 336-57.

**PAPER PULP :**

Paper pulp units at Nasik. (XLI—7-5-70), 63-64.

Pulp and paper mill in Nagaland. (XLI—19-5-70), 44.

**PARA-PSYCHOLOGY INSTITUTE :**

Shifting of Para-Psychology institute from Ganganagar. (XL—1-5-70), 33-35.

**PARADEEP PORT :**

Cargo Berth at—(XXXVII—13-3-70), 148.

Connecting Paradeep port with National Highway No. 5. (XXXVIII—3-4-70), 49-50.

Construction of Cargo Berth at,—(XXXVI—27-2-70), 132.

**PARADEEP PORT—contd.**

Export of Iron ore through,—(XLI—20-5-70), 135-36.

Expressway from Daitari Mine to, (XXXVI—27-2-70), 1-5.

Fishing harbours at Chandipur, Gopalpur and Paradeep in Orissa. (XXXVIII—26-9-70), 110-11.

Cuttack-Paradeep and Telcher-Bimlagarh Links for connecting Paradeep Port to Hinterland. (XXXVIII—24-3-70), 85-86.

Setting up of a Jute Mill at Paradeep, (XXXVII—18-3-70), 178.

**PARKS :**

Renaming of Surendranath Park in Calcutta as Lenin Park. (XLI—18-5-70), 193.

Transfer of work regarding development of park in R. K. Puram, New Delhi to Delhi Municipal Corporation. (XXXVII—16-3-70), 213-14.

**PARKING FEE :**

Collection of Parking fee at some Airports by India Tourism Development Corporation. (XXXVII—13-3-70), 110-11.

**PARLIAMENT :**

Assurance to Parliament regarding policy of Bank nationalisation. (XXXVII—16-3-70), 138-39.

Average Cost of Answering a question in Lok Sabha. (XXXIX—20-4-70), 192-93.

Demand by Tamil Nadu Government to provide for representation to State in Parliament on the basis of 1951 census (XL—21-4-70), 61.

Provision of amenities for leader of opposition in,—(XXXVIII—3-4-70), 165.

Provision of facilities of Chief Whips of opposition parties and groups in Parliament. (XXXVIII—3-4-70), 151-52.

Supreme Court verdicts against Act Passed by,—(XXXVI—24-2-70), 120.

*Debates*

Application of Orissa Preventive Detention Act to Manipur by passing authority of Parliament (C.A.) (XLI—8-5-70), 160-68.

**PARLIAMENT HOUSE :**

Break-up of expenditure on fire services in,—(XXXVII—9-3-70), 403.



**PARLIAMENT HOUSE—Contd.**

Complaint cell in Parliament House about south avenue enquiry office. (XLI—11-5-70), 169-70.

Sale of seized smuggled goods in,—(XLI—11-5-70), 98.

Uniforms to firemen working in,—(XXXVII—16-3-70), 218-19.

Working of D. M. S. Booth in,—(XXXIX—9-4-70), 67-68.

**PARLIAMENT SESSION :**

Commencement to current Parliament Session at Week-end instead of at the beginning of a week. (XXXVII—9-3-70), 236.

**PARLIAMENT WORKS DIVISION :**

Temporary Sweepers, Beldarsin,—(XXXIX—20-4-70), 120-21.

**PARLIAMENTARY PROCEDURE :**

Direction issued by Speaker. (XL—4-5-70), 264.

**PARLIAMENTARIAN(S) :**

Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.

**PARLIAMENTARIANS' CONFERENCE :**

Indian delegation to conference of Parliamentarians in U. A. R. (XXXVII—11-3-70), 74-75.

**PARLIAMENTARY AFFAIRS :**

Judicial committee for Parliamentary matters. (XXXVIII—24-3-70), 248.

**PARLIAMENTARY ASSISTANTS :**

Transfer of Parliament assistants. (XL—24-4-70), 86.

**PARLIAMENTARY COMMISSION :**

Appointment of Parliamentary Commission to examine election expenses. (XXXVI—3-3-70) 54-55.

**PARLIAMENTARY COMMITTEE(S) :**

Parliamentary Committee to go into A. I. R's functioning. (XXXVII—5-3-70), 51-52.

Parliamentary Consultative Committee's report on Durgapur Steel Plant. (XXXVII—10-3-70), 115-17.

Recommendations of Estimates Committee in regard to presentation of Budget and commencement of Financial Year. (XL—27-4-70), 31-32.

**PARLIAMENTARY COMMITTEE (S)—Contd.**

Recommendation of estimates Committee to discontinue the practice of associating Ministry's representative at the time of interview of Departmental candidates by U. P. S. C. (XXXIX—10-4-70), 160.

**PASSENGER(S) :**

Arrangement for Passengers Sailing for Bombay from West. (XXXVII—13-3-70), 54.

Arrangements for safety of Passengers in first class compartments. (XXXVIII—31-3-70), 155.

Carrying of passengers and goods by motor boats and steamers from Calcutta. (XL—24-4-70), 8.

See also "Railway Passengers".

**PASSENGER GUIDES :**

Facilities to, (XXXVI—24-2-70),—208-09.

**PASSPORT(S) :**

Delay in issue of,—(XXXVII—4-3-70), 45-46.

Impounding of Passports of persons connected with smuggling of Hashish. (XXXIX—6-4-70), 66-67.

Passport issued to Haji Mastan Mirza of Bombay. (XXXVIII—1-4-70), 154.

Relaxation of restrictions by West Bengal Government on Pakistan,—(XXXVII—18-4-70), 43.

**PATEL CHOWK INCIDENT :***Debates*

Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-70), 184-94.

Persons reported missing from among demonstrators of 6th April, 1970-(St). (XXXIX—10-4-70), 280.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 227-325.

**PATHANKOT :**

Overtime allowance for Workers of Western Base Workshop,—(XL—22-4-70), 123.

**PATHOGENS :**

Check on multiplication and spread of pests and pathogens. (XXXVII—5-3-70), 108-09.

## PATHOLOGICAL SURVEY :

International Conference for Bird Protection Migratory Animals and (XXXVII—12-3-70), 78.

## PATIENTS :

Free diet to patients in railway Hospitals. (XXXVII—10-3-70), 205.

Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 21-22.

## PATNA :

Collision of Toofan Express with a compartment at Patna Station. (XLI—5-5-70), 160-161.

Legal facilities to employees of "Vishwami-tra",—(XXXIX—16-4-70), 98.

New Building for RMS at,—(XXXIX—9-4-70), 117.

Provision of shop and school Building in P & T colony, Kidwaipur,—(XXXVII—5-3-70), 181-182.

## PATNA MEDICAL COLLEGE :

Graduates of Patna Medical College, Patna found unfit in U. K. (XXXIX—20-4-70), 105-106.

Non-recognition of Degree of Patna Medical College, Patna in U. K. Universities (XXXIX—6-4-70), 189.

## PATNA UNIVERSITY :

Taking over of,—(XXXVII—13-3-70), 115-16.

*Debates*

Re : Strike in Patna Universities. (XXXVII—11-3-70), 213.

## PATNAIK, SHRI BIJU :

Recovery of Income Tax from Shri Biju Patnaik. (XXXIX—6-4-1970), 47-49.

## PAUL APPLEBY :

Paul Appleby report on Indian Administration, (XLI—15-5-70), 134-135.

## PAURI-GARHWAL :

Prohibition in,—(XXXIX—7-4-70), 74-75.

Tourist office at Pauri Garwahal District. (XXXVI—27-2-70), 165-166.

## PAY AND ALLOWANCES :

Ad Hoc increment to Class III and Class IV railway employees. (XXXIX—7-4-70), 80.

## PAY AND ALLOWANCES—Contd.

Adverse effect of D. A. Merger with Pay. (XXXIX—6-4-70), 213-215.

Alleged withholding of pay of employees working in Army Headquarters, (XLI—20-5-70), 103.

Andaman Special Pay. (XXXVI—27-2-70), 43-44.

Arrears of pay of Delhi Municipal Corporation Teachers. (XXXVI—27-2-70), 124-25.

Chandigarh Compensatory Allowance to Central Government Employees. (XL—27-4-70), 24-28.

Companies violating ceiling on salaries of managing agents and Directors. (XXXVII—10-3-70), 87.

Concern expressed by Indian Merchants Chamber over revision of administrative Ceilings on Managerial remuneration. (XXXIX—7-4-70), 43-44.

Conversion of leave into salary. (XXXVI—2-3-70), 173-74.

Delay in payment of overtime allowance of employees of Faizabad under Lucknow R.M.S. (XL—23-4-70), 181.

Discrimination in payment of special allowance to Railway Employees for attending Duty on Holidays. (XXXVIII—24-3-70), 271-272.

Disparity in pay of Highly and Lowpaid Govt. employees. (XXXVI—2-3-70), 46-47.

Disparity in pay scales of IOC and ONGC employees. (XXXVI—23-2-70), 150-151.

Disparity in payment of project/construction allowance to staff of Bokaro Steel City Telephone Exchange. (XLI—7-5-70), 109-110.

Enhancement of special pay of R.M.S. Employees by Board of Arbitration. (XLI—14-5-70), 100-1.

Expenditure incurred on Pay and Allowances of Staff of Central State Farm, Suratgarh. (XL—23-4-70), 98-99.

Expenditure on account of T.A. of an Assistant Collector. (XXXIX—20-4-70), 167.

Full merger of Dearness allowance with pay. (XXXVI—2-3-70), 48-49.

Grant of Daily Allowance to Officers of Custom Houses of Madra, Calcutta, Bombay on Tour to Delhi. (XXXIX—6-4-1970), 163-164.

## PAY AND ALLOWANCES—Contd.

- Grant of Field Establishment Allowance to Class IV employees of Geological Survey of India. (XXXVII—16-3-70), 104-105.
- Grant of full travelling and daily allowances to officers using Railway Saloons. (XXXIX—7-4-70), 51-52.
- Grant of house rent allowance and children education allowance to employees of NEFA Administration. (XLI—8-5-70), 135.
- Grant of increment and revised scales of pay to teachers employed in railway schools. (XLI—19-5-70), 142.
- Grant of subsistence allowance to employees under suspension. (XLI—14-5-70), 150-151.
- Grant of subsistence allowance to old and disabled persons. (XXXVII—17-3-70), 77-78.
- House Rent Allowance to Government Employees. (XL—27-4-70), 137.
- Increase in Dearness allowance for Manipur employees (XL—24-4-70), 190.
- Increase in D.A. to Central Government Employees since Second Pay Commission's Report. (XXXIX—6-4-70), 204-205.
- Increase in salaries of High Court and Supreme Court Judges. (XL—24-4-70), 1.
- Increase in salaries of Judges of Supreme Court and High Courts and reaction of State Government. (XL—24-4-70), 8.
- Increase in the Salary of Lt. Governors of Union Territories. (XXXVII—9-3-70), 103.
- Memorandum from P & T Employees of Manipur for Grant of Hill, Winter and other Allowances. (XXXIX—9-4-70), 80-81.
- Merger of D. A. with basic pay of Central Government Employees. (XXXVI—2-3-70), 196.
- Night duty allowance to Central Government employees. (XL—27-4-70), 215-216.
- Non-payment of arrears to employees of Office of Divisional Superintendent, Allahabad (Northern Railway), (XLI—5-5-70), 113-114.
- Non-Payment of Overtime Allowance etc. to the employees of Garrison Cinemas run by Canteen Stores Department (India). (XXXIX—8-4-70), 63.

## PAY AND ALLOWANCES—Contd.

- Non-payment of unhealthy city allowance to Railway employees at Barbil, Bolari, Banspura and Deogarh (South Eastern Railway). (XXXIX—14-4-70), 92.
- Non-payment of overtime allowance to staff of light-house, Vengurla (Maharashtra). (XXXVIII—24-3-70), 209-210.
- Officiating allowance to Assistant Station Masters of Allahabad Division (Northern Railway). (XXXVI—24-2-70), 188.
- Overtime allowance for Workers of Western Base Workshop, Pathankot. (XL—22-4-70), 123.
- Overtime allowance given to porters and Sorters of R.M.S. Kota (Rajasthan) (XLI—14-5-70), 203-204.
- Overtime Allowance paid to non-gazetted staff of Railway Board. (XXXVI—3-3-70), 168.
- Overtime allowance to non-Gazetted Staff for night Duty. (XXXVI—23-2-70), 50-51.
- Overtime Allowance to Parliament Assistants in various Ministries. (XXXVIII—30-3-70), 153.
- Overtime and other allowances Bills pending during 1969. (XXXVII—12-3-70), 137.
- Part payment of overtime allowance to Assistant Station Masters of Allahabad Division (Northern Railway). (XXXVI—24-2-70), 55-57.
- Pay, allowance and benefits to employees in Indian embassies. (XL—29-4-70), 95-96.
- Pay and allowances of non-gazetted employees of Himachal Pradesh. (XXXIX—10-4-70), 204.
- Pay of Masters, Peons and Runners of P&T Department. (XL—23-4-70), 132-33.
- Payment of arrears to Research Assistant<sup>s</sup> of Indian Veterinary Research Institute, Izatnagar. (XL—23-4-70), 89.
- Payment of Compensatory and Hill Allowance to P & T Staff in Himachal Pradesh. (XXXVII—5-3-70), 187-188.
- Payment of less running allowances to guards of Tinsukhia Division (North east Frontier Railway), (XXXIX—7-4-70), 118-119.
- Payment of overtime to railway inspectors of commercial branch. (XLI—5-5-70), 126-127.
- Rationalisation of disparities in emoluments of Railway employees. (XXXVII—10-3-70), 100.

PAY AND ALLOWANCES—*Contd.*

- Re-imbursement of tuition fees to railway employees of offices under divisional superintendent, Allahabad. (XLI—5-5-70) 114-15.
- Removal of ceiling on compensatory allowance. (XXXVII—16-3-70), 182.
- Remuneration of whole-time Directors. (XXXIX—7-4-70), 44-45.
- Repercussions of limitations placed on Salaries of Managerial Cadre. (XXXVI—3-3-70), 136-37.
- Requests received from MPs in respect of House rent allowance. (XXXVII—16-3-70), 182-183.
- Restoration of cut in overtime allowance. (XXXVI—23-2-70), 85-87.
- Revision of Emoluments of UPSC Members. (XXXVII—13-3-70), 179.
- Revising of Pay and Allowance of Teachers in Uttar Pradesh. (XXXVI—27-2-70) 155-57.
- Salary and perquisites amenities of the Governor, Reserve Bank of India and Chairman of State Bank of India etc., (XXXVII—16-3-70), 137.
- Salaries of teachers in Railway Schools. (XXXIX—7-4-70), 72-73.
- Special pay in Andaman and Nicobar Islands. (XXXVII—9-3-70), 119-21.
- Special pay to Government employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 120.
- Stoppage of payment of Over-time allowance to P & T Employees after September 1968 strike. (XL—23-4-70), 52-53.
- Ten-point increase in dearness allowances of Central Government employees. (XXXIX—20-4-70), 225.
- Uniform rate of dearness allowance for all officers in Army. (XL—29-4-70), 141-42.
- Upgradation of cities for city Compensatory Allowance. (XXXVI—2-3-70), 133-34.
- Variation in Amount paid as running allowance to drivers, firemen and Khallasias at Abu Road, Ajmer and Sendara (Western Railway). (XXXVII—10-3-70), 192-193.

## PAY COMMISSION :

- Appointment of Third Pay Commission (XXXVI—23-2-70), 16-22.
- Assistance for setting up Pay Commission in States. (XXXIX—13-4-70), 202-03.

PAY COMMISSION—*Contd.*

- Demands for a separate Pay Commission for Central Railway Staff. (XXXVII—10-3-70), 147-49.
- Demand for placing grievances of train clerks before Third Pay Commission. (XL—21-4-70), 79-80.
- Implementation of recommendation of Second Pay Commission in respect of clerical cadre. (XLI—5-5-70), 138-39.
- Increase in D.A. to Central Government Employees since Second Pay Commission's Report. (XXXIX—6-4-70), 204-205.
- Memorandum submitted by Rajasthan Teacher's Federation for single pay Commission for Central and State Government Employees. (XXXVII—9-3-70), 427.
- Non-implementation of the Concessions recommended by the Second Pay Commission in respect of the industrial employees of Defence Establishments. (XXXVIII—1-4-70), 55.
- Pay scales as recommended by the second pay commission for workshop staff of the army, navy and air force for group I civilian technicians. (XLI—13-5-70), 167.
- Principles *vs.* choosing Members of Third, —(XLI—18-5-70), 210.
- Proposal of CPWD for inclusion in terms of reference of Third Pay Commission. (XXXIX—20-4-70), 141-142.
- Protest by railwaymen's Federation against Govt. Decision on,—(XXXVII—17-3-70), 86-87.
- Refusal by certain persons to become Chairman of the proposed Third,—(XXXVIII—30-3-70), 48.
- Separate Pay Commission for Defence Services Personnel. (XXXVII—11-3-70), 163.
- Second Pay Commission's Recommendations for Ticket Checking Staff. (XXXVI—24-2-70), 83-86.
- Terms of Reference of Third,—(XL—27-4-70), 36-37.
- Texts of suggestions for terms of reference of Third Pay Commission. (XXXVII—16-3-70), 112-113.
- PAY SCALES :**
- Better pay scales for permanent way inspectors and Assistant permanent way inspectors on Indian Railways. (XLI—5-5-70), 88-89.
- Disparity in Pay Scales of Class III Services on Railways. (XVII—17-3-70), 136.

**PAY SCALES—Contd.**

Grades of Pay of Non-Gazetted employees of Union Territories. (XXXVIII—24-3-70), 143-45.

Grant of pay scales to travelling ticket examiners on Railways. (XLI—5-5-70), 123.

Letter written by M. P. to Minister of Defence regarding Pay scales of Meter Readers. (XXXVII—11-3-70), 136-38.

Maximum of pay scales drawn by scientists working in scientific laboratories of defence in Delhi. (XLI—20-5-70), 65.

Merger of Pay scales of Assistant Engineers and Design Engineers. (XXXVI—24-2-70), 68-69.

Pay Scales of Allocated Clerks in Himachal Pradesh. (XXXVII—13-3-70), 213-214.

Pay Scales of Assistants vis-a-vis Translators. (XLI—18-5-70), 63.

Payscales of attendants of Mail and Express Trains. (XXXVII—17-3-70), 135.

Payscales of Chief Booking Clerk and Chief Reservation Inspector at Bombay Central and Ahmadabad Station. (XXXVII—17-3-70), 88-89.

Payscale of moulders in Geological Survey of India. (XXXVII—16-3-70), 129-130.

Pay scales of teachers in railway schools. (XLI—5-5-70), 110.

Pay scales of Translators. (XXXVII—16-3-70), 120.

Representation regarding Recommendations of working Group on Pay Scales of Delhi University Teachers. (XL—24-4-70), 80.

Revision of pay scales of air force employees. (XLI—13-5-70), 167.

Revision of grades of assistant permanent way inspectors. (XLI—5-5-70), 132.

Revision of Pay Scales of Matrons on North Eastern Railway. (XXXIX—7-4-70), 149-150.

Revision of rates of increments of pay scales of L.D.Cs and Class IV employees. (XXXIX—20-4-70), 177.

Variations in scales of pay on Indian railways. (XXXVII—27-3-70), 168.

**PEACE :**

French proposal for peace in Cambodia. (XL—29-4-70), 94-95.

**PEACE INDIGO PROJECT :**

Assistance by U.S.A. for improvement of communication in Border areas under 'peace indigo' project. (XLI—6-5-70), 110.

**PEACE UNIVERSITY :**

Setting up of Peace University in Delhi. (XXXVI—27-2-70), 139-140.

**PEARL CYCLE INDUSTRIES, M/S. :**

Supplies made by M/s Pearl Cycle Industries. (XXXIX—6-4-70), 79-80.

**PEARSON COMMISSION :**

Report of, (XLI—18-5-70), 43.

**PESTICIDES :**

Control over the use of Pesticides. (XXXVII—12-3-70), 73.

**PECUNIARY BENEFITS :**

Employees working against posts carrying (XXXVI—27-2-70), 114-15, (XXXVII—17-3-70), 102-104.

Officers working against posts carrying additional pecuniary benefits. (XXXVI—27-2-70), 115.

**PEKING RADIO :**

Anti-Indian Broadcasts by Radio Peking. (XXXVII—18-3-70), 70-71.

Incitement to Indian Revolutionaries through, (XXXVII—4-3-70), 36-37.

Peking Radio Incitement to Indian Reactionaries. (XXVIII—2-4-70), 62-63.

**PELLETISATION PLANT :**

Setting up of reencapsulation Plant at Bailadilla by N. M. D. C. (XXXVIII—30-3-70), 135.

**PENICILLIN :**

Invention of new Penicillin and its use in India. (XXXIX—20-4-07), 134.

Reaction of (XXXIX—(6-4-70), 111-12.

Reaction of penicillin and other antibiotics (XXXIX—13-4-70), 54-55.

**PENSION :**

Counting of war service for pension in Civil Post. (XLI—18-5-70), 91.

Difficulties on countered by pensioners in collecting their, (XXXIX—6-4-70), 52-53.

Discrepancy in Pension Rates of Emergency Commissioned Officers. (XL—22-4-70) 81.

**PENSION—Contd.**

- Enhanced rate of pension for Officers retiring before March, 1968. (XXXVI—25-2-70), 116-117.
- Family pension for dependants of a deceased Army Officer. (XXXVII—11-3-70), 89-91.
- Grant of pension to family members of Members of Parliament. (XXXIX—10-4-70), 48.
- Grant of pension to the Dependents of dead soldiers. (XXXVII—11-3-70), 68-69.
- Increase in pensions of low paid Government employees. (XXXVI—23-2-70), 130.
- Increase in the Amount of Pension for Central Government employees. (XXXVIII—30-3-70), 145.
- New pension rates for ex-soldiers. (XLI—13-5-70), 120.
- Old age pension scheme in Mysore. (XXXVI—3-3-70), 204-205.
- Pension to an Assistant of CSS after retirement. (XXXVII—16-3-70), 118-119.
- Pensions to Freedom Fighters who were imprisoned in Cellular Jail, Andaman. (XXXVI—27-3-70), 37-38.
- Pension scheme for freedom fighters. (XXXVI—27-2-70), 167.
- Pensions Scheme for Industrial Workers. (XXXIX—9-4-70), 77.
- Proportionate pension to emergency Commissioned officers who had been commissioned Junior ranks. (XXXVII—18-3-70), 79-80.
- Representations for increase in pensions to Government employees. (XL—4-5-70), 1-8.
- Rules to ensure quick payment of pensions. (XXXVII—16-3-70), 167-168.
- Separate pension cell in each Ministry. (XXXIX—13-4-70), 188-89.
- Settlement of Pension claims of civilian pensioners. (XLI—13-5-70), 162.
- Voluntary retirement opted by Government Employees. (XXXVII—9-3-70), 89.

**PENSIONS ACT 1871 :**

- Amendment to Pensions Act, 1871 (XXXVII—16-3-70), 173.

**PENSIONER(S) :**

- C. G. H. S. Scheme for, (XXXVI—2-3-70), 132-133.
- Dearness Allowance to, (XXXIX—13-4-70), 204-205.

**PENSIONER (S)—Contd.**

- Difficulties encountered by pensioners in collecting their pensions. (XXXIX—6-4-1970), 52-53.
- Increase in pension to old pensioners. (XLI—11-5-70), 167-168.
- Pensioners in India from old royal families. (XL—24-4-70), 60.

**PEONS :**

- Appointment of peons in Income-tax Department. (XLI—18-5-70), 214.

**PEOPLE'S COURT :**

- Conviction of West Bengal Ministers by, (XXXVII—13-3-70), 87.

**PEPPER :**

- Demand of Pepper in World Market. (XXXVII—18-3-70), 106.

**PEPSU :**

- Finalisation of Seniority list of Cadres of erstwhile Pepsu State. (XXXVII—13-3-70), 197-198.

**PERIYAR LAKE :**

- Use of boats in, (XL—24-4-70), 17..

**PERMANENT INDUS COMMISSION :**

- Meetings of (XLI—20-5-70), 113-114.

**PERMANENT MAGNETS CO. :**

- Increase in the Export of, (XXXVII—18-3-70), 94-95.

**PER CAPITA AID :**

- Per capita aid to Uttar Pradesh. (XXXVII—11-3-70), 109-10.

**PER CAPITA CONSUMPTION :**

- Per Capita consumption of electricity in Uttar Pradesh. (XXXVII—18-3-70), 117-118.

- Per capita Consumption of foodgrains in India and in other countries. (XXXVII—12-3-70), 219-220.

**PER CAPITA INCOME. (XXXVII—18-3-70), 82-83; (XL—29-4-70), 165-67.**

- Anticipated State-wise per capita income at the end of Fourth Plan (XLI—13-5-70), 186.

- Decline in the per capita income of Agricultural labour. (XXXVII—12-3-70), 100-101.

**PER CAPITA INCOME—Contd.**

Demand by Madhya Pradesh Chief Minister for Financial Aid on the basis of Low Per Capita Income in the State. (XXXVII—12-3-70), 58-59.

Gross National Product and, (XXXVI—25-2-70), 45-47.

India's, (XXXVII—4-3-70), 77.

**PERIODICALS :**

Circulation of M. P. Weeklies registered with Central Government. (XXXIX—9-4-70), 83-84.

New item in 'current' captioned "Indian Government Agency or Commic Front". (XL—23-4-70), 202-203.

Periodicals brought out in Indian languages by Israel, France, West Germany, USSR and USA. (XLI—20-5-70), 77.

Printing of Thaqafat-Ill-Hind Magazine. (XXXVIII—24-3-70), 51-52.

**PERSIAN GULF :**

Indian Pilgrims drowned in, (XXXIX—8-4-70), 38.

**PERSIAN GULF COUNTRIES :**

Relations with Kuwait, Bahrain Abu Dabi. (XL—29-4-70), 56-57.

**PERSONAL EXPLANATION (S) :***Debates :*

Personal Explanation by Shri D. N. Patodia. (XXXVIII—1-4-70), 171.

Personal Explanation by Shri J. B. Kripalani. (XXXVII—5-3-70), 246-252.

Personal Explanation by Shri J. M. Biswas. (XLI—19-5-70), 213.

Personal Explanation by Shri K. K. Shah. (XL—4-5-70), 264.

Personal Explanation by Shri Madhu Limaye. (XXXVII—4-3-70), 206-211. (XL—29-4-70), 266-268.

Personal explanation by Dr. Ram Subhag Singh. (XXXIX—7-4-70), 211-214.

Personal Explanation by Shri S. K. Patil. (XXXVII—17-3-70), 218-226.

Personal Explanation by Shri Shashi Bhushan. (XLI—20-5-70), 200-202.

**PERSONAL STAFF :**

Personal Staff of Ex-Ministers, Ministers of State and Deputy Ministers. (XXXIX—10-4-70), 67.

**PEST(S) :**

Check on multiplication and spread of pests and pathogens. (XXXVII—5-3-70), 108-109.

**PESTICIDES :**

Import of Helicopter for spray of pesticides on crop and their cost. (XLI—14-5-70), 71-72.

Research in the duration of effectiveness of Pesticides and their ill-effects on lives. (XXXVII—5-3-70), 198-199.

**PETITION(S) :***Debates :*

Budget proposed of the Central Government for 1970-71. (XXXIX—14-4-70), 182.

Demand of Teachers. (XXXVI—2-3-70), 275.

Excise Duty on Tin Boxes under Finance Bill, 1970. (XXXVIII—1-4-70), 170.

Grievances of Released E. C.O's. (XXXVIII—1-4-70), 171.

**PETRO-CHEMICAL COMPLEX (ES) :**

Delay in completion of Gujarat Petro-Chemical Complex including Naphtha Cracker Plant. (XL—27-4-70), 106-107.

Development of Petro-Chemicals Complex in Cochin. (XXXIX—6-4-1970), 40-41.

Eviction of families from Ernakulam for Fertilizer and Petro-Chemical Complex. (XXXVI—23-2-70), 81-82.

Prime Minister's assurances re Additional Refining capacity and Petrochemical Complex in Assam. (XXXIX—8-4-70), 30-38.

Setting up of Naphtha Cracker Plant by Petro-Chemical Corporation, Ltd., Baroda with British Collaboration. (XL—27-4-70), 188.

West German Assistance for Atomic Projects of Petro-chemicals Corporation (XL—27-4-70), 227-228.

**PETRO CHEMICAL TRAINING INSTITUTE :**

Setting up of petro chemical training institute in Madhya Pradesh. (XLI—11-5-70), 64.

**PETROCHEMICAL PLANTS :**

Policy regarding attachment of Petrochemical Plants and Fertilizer Plants with Refineries. (XXXVIII—30-3-70), 155.

## PETROL :

Comparative Expenditure on Transportation of Petrol, Diesel and Kerosene through pipelines. (XXXVII—9-3-70), 1-7.

Excess Price charged by Dealers for Petrol Mixed with Diesel from Tourists. (XXXIX—20-4-70), 63.

Excess rate for petrol charged by Esso service stations in Delhi. (XXXIX—6-4-70), 178-179.

Sale of Spurious High Speed Diesel and Petrol at Petrol Pumps. (XLI—18-5-70), 177.

## PETROLEUM :

Demand and Production of Petroleum Products. (XXXVII—9-3-70), 371.

Exploration of Petroleum in Rajasthan (XL—27-4-70), 225-226.

Production of petroleum and allied products. (XLI—18-5-70), 215.

Taking over of coal Gasification Plant by Ministry of Petroleum and Chemicals. (XXXVII—9-3-70), 370.

Use of heavier petroleum fractions as raw materials for fertilisers. (XLI—11-5-70), 201-202.

## PETROLEUM EXPERTS :

Conference of Petroleum experts and Geologists. (XL—4-5-70), 225-226.

## PETROLEUM GAS :

Training programme for Industrial and Agricultural application of Liquid Petroleum Gas. (XXXIX—13-4-70), 38-39.

## PETROLEUM PRODUCTS :

Export of Petroleum products by Indian Oil Corporation. (XXXIX—20-4-70), 185.

Export of Petroleum products during 1969-70. (XL—4-5-70), 143-144.

Oil exploration in Cauvery basin in Tamil Nadu. (XXXVII—9-3-70), 437.

Pricing policy of petroleum products. (XLI—11-5-70), 84.

Production Programme of petroleum and Natural Gas during Fourth Plan. (XXXVII—9-3-70), 415.

Reduction in prices of Crude Oil and Petroleum Products. (XXXVI—23-2-70), 49.

Shantilal Shah Committee Report on pricing of Petroleum Products (XXXVI—2-3-70), 57-58.

## PETROLEUM PRODUCTS—Contd.

Shortages in Petroleum Products. (XLI—11-5-70), 141.

Taking over of import of Crude Oil and Petroleum Products (XXXVI—23-2-70), 112.

## PETROLEUM REFINERIES :

See "Oil Refineries".

## PHARMACEUTICAL PRODUCTION. (XL—4-5-70), 207-208.

## PHARMACISTS :

Holding of trade test for Pharmacists for confirmation in Indian Railways. (XXXIX—14-4-70), 161.

Posts of Pharmacists on Indian Railways. (XXXIX—14-4-70), 162.

## PHILLAUR :

Seizure of currency notes, in Phillaur. (XXXVII—15-3-70), 165-166.

## PHILLIPS CO., M/S. :

Expansion of M/s Phillips Co. (XL—28-4-70), 89.

## PHOTO (S) :

Distribution of Balloons Bearing Photo of Mr. Bhutto. (XXXVI—27-2-70), 170-171.

Non-inclusion of Netaji's photo in Gandhi Darshan Exhibition. (XXXVIII—24-3-70), 117-118.

## PHOTO GEOLOGICAL STUDY :

Photo-geological study of North Bihar. (XLI—18-5-70), 92.

## PHOTOGRAPHIC PAPER :

Payment of black money by Delhi Photographers to procure Photographic paper. (XLI—5-5-70), 61-62.

Shortage of Photographic paper. (XXXVII—11-3-70), 51-52; (XXXX—17-4-70), 8-20.

## PIG IRON :

Shortage of Pig Iron. (XXXVII—17-3-70), 40.

Shortage of pig Iron for Foundry Industry. (XXXVI—3-3-70), 30-31.

See also "Iron and Steel".

## PIG IRON PLANT :

Pig iron plant at Bhavanagar in Private Sector. (XXXVI—3-3-70), 57.

Setting up of pig iron plants around Bhilai steel plant. (XLI—3-5-70), 98-99.



**PILFERAGE :**

Firing on a violent Mob of Wagon-breakers at Dum Dum Railway Station. (XXXIX—14-4-70), 135.

Incidence of chain pulling and cases of Pilferage of goods on Central Railway. (XXXVI—24-2-70), 155-156.

Incidence of chain pulling and cases of pilferage of goods on (North-Eastern Railway). (XXXVII—17-3-70), 71-72.

Incidence of chain pulling and cases of pilferage of goods on Northern Railway. (XXXVI—24-2-70), 154-55.

Incidents of goods pilferage at Calcutta port. (XL—24-4-70), 144.

Loss of goods through Pilferages, Wagon-breaking and Compensation paid therefor by Northeast Frontier Railway. (XXXIX—14-4-70), 103.

Materials pilfered by Officials of Farrakka Barrage. (XXXVII—18-3-70), 96-97.

Pilferages on Indian Railways. (XXXVI—3-3-70), 105-106.

Wagon-breaking on North-East Frontier Railway. (XXXIX—14-4-70), 100.

**PILGRIMS :**

Baisakhi pilgrims shadowed by Pakistan police. (XLI—13-5-70), 111.

Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII—1-4-70), 22.

Concession to pilgrims from Manipur for visits to Holy Places. (XXXVIII—24-3-70), 331.

Foreign Exchange for Haj Pilgrims. (XXXVII—11-3-70), 110.

Indian Pilgrims drowned in Persian Gulf. (XXXIX—8-4-70), 38.

Pakistan Refusal to Brahmo Samaj Pilgrims to visit Bagura District of East Pakistan. (XXXVI—25-2-70), 176.

Provision of facilities for making journey to religious places comfortable. (XXXIX—10-4-70), 105.

Stoppage of pilgrimage to Mansarover and Kailash due to difficulties created by China. (XXXVIII—1-4-70), 102.

**PILLAI COMMITTEE REPORT :**

Pillai Committee Report on reorganisation of Indian Foreign Service. (XXXVII—4-3-70), 57.

**PILOTS :**

Candidates selected for training in I.A.C. as Apprentice Pilots. (XXXVII—13-4-70), 208-209.

Death of an Indian pilot at Tribhuvan Aerodrome, Kathmandu. (XLI—8-5-70), 58.

Statement by Minister of Tourism and Civil Aviation regarding a retired pilot of I. A. C. (XXXVII—9-3-70), 251.

**PILOT SCHEME (S) :**

Introduction of Pilot Scheme in Government to effect economy and efficiency (XL—24-4-70), 162-163.

Pilot Scheme of financing of primary credit societies by commercial Banks. (XI—23-4-70), 164.

**PIPES :**

Requirements of pipes in Tripura. (XXXVII—17-3-70), 152-153.

**PIPELINE :**

Lease terms for Koyali-Ahmedabad, pipeline. (XXXVI—23-2-70), 85.

**PLAQUE :**

Plaque at Gomoh Railway Station. (XXXVI—3-3-70), 120-121.

**PLAN (S) :**

Long term master plan for construction of dams. (XLI—20-5-70), 123-124.

**PLANS, ANNUAL :**

Annual plan for Gujarat for 1970-71 (XLI—20-5-70), 60.

Finalisation of annual plan for 1970-71. (XLI—20-5-70), 105-106.

**PLANS, FIVE YEAR :**

Assistance given to Orissa for Projects during Plan Periods. (XLI—6-5-70), 142-143.

Building plans approved by Danapur Cantonment Board. (XXXVII—18-3-70), 151-152.

Central Assistance to States for Five Year Plans. (XLI—6-5-70), 63-64.

Demands made by Chief Minister of Tamil Nadu in regard to Fourth Plan. (XXXIX—8-4-70), 53.

Employment-oriented Plans. (XXXVII—4-3-70), 194-195.

Employment Schemes in Three Plans. (XXXIX—9-4-70), 41-42.

**PLANS, FIVE YEAR :**

Haladi irrigating scheme ignored during the last three Plans. (XXXVII—4-3-70), 196-197.

Increase in allocations for State Plans. (XXXVII—18-3-70), 129.

Resources for Plans. (XXXVII—11-3-70), 75.

Statement made by Shri S. Boothalingam Director on N. G. A. E. R. on Resources for Annual Plan, 1970-71. (XL—4-5-70), 184.

Employment-oriented Plans. (XXXVII—4-3-70), 194-195.

**PLAN, FOURTH :—Contd.**

Aid to landless Harijans and farmers for cultivation under Fourth Plan. (XXXVII—12-3-70), 163-164.

Alleged Artificial increase in Public Sector outlay in Fourth Plan. (XXXVII—4-3-70), 98.

Allocation for education during Fourth Five Year Plan. (XLI—15-5-70), 108-109.

Allocation of funds for construction of Building in Public Sector. (XXXIX—13-4-70), 120.

Allocation of funds for family Planning Programme during the Fourth Plan. (XXXVI—23-2-70), 184-186.

Allocation of funds for Health Programme during fourth Plan. (XXXVI—2-3-70), 42-43.

Allocation to MP for purchasing insecticides and other equipment under Fourth Plan. (XL—30-4-70), 125-126.

Allocation to Madhya Pradesh during Fourth Plan for reclamation of Forests. (XL—30-4-70), 75-76.

Allotment of funds to agricultural Refinance Corporation and Food Corporation under Fourth Plan. (XXXVII—5-3-70), 107.

Allotment under IV Plan for Master Plan for Development of Fishery of Kerala. (XXXVI—26-2-70), 85-86.

Amount earmarked for electrification and New schemes for power generation in Fourth Five Year Plan. (XXXVII—4-3-70), 116-119.

Amount to be spent on Defence During Fourth Plan. (XXXVII—4-3-70), 91-92.

Approval of final draft Fourth Plan by Parliament. (XLI—13-5-70), 146.

Approval of Higher outlay of Fourth Plan. (XXXVIII—1-4-70), 124.

**PLAN, FOURTH—Contd.**

Assistance to Mysore during Five Year Plan. (XXXIX—20-4-70), 205.

Augmentation of size of Fourth Plan for Bihar State. (XXXVII—18-3-70), 149-150.

Ayurvedic, Homoeopathic Dispensaries and Allopathic Hospitals in Rural Areas during the Fourth Plan. (XXXVI—2-3-70), 128.

Centres share of amount allotted to Tamil Nadu for Fourth Plan. (XXXIX—8-4-70), 170.

Central assistance to States during Fourth Plan. (XXXIX—13-4-70), 74-76.

Central Scheme for tubewells, open wells and lift irrigation scheme in Rajasthan under Fourth Plan. (XL—23-4-70), 73-74.

Construction of quarters for Central Government Employees under Fourth Plan. (XL—27-4-70), 184-85.

Conversion of Metre-Gauge Lines into Broad-Gauge lines during Fourth Plan. (XXXIX—7-4-70), 134.

Cultivation of Ginger during Fourth Plan period. (XXXVI—26-2-70), 227.

Demand Estimates of steel requirements in Fourth and fifth Plans. (XXXVII—10-3-70), 132-134.

Demand for revision of allocation for oil exploration in Fourth Plan. (XXXVII—16-3-70), 84-85.

Development of agriculture in Bihar under Fourth Plan. (XXXVIII—26-3-70), 175-77.

Development of Aluminium Industries During Fourth Plan. (XXXIX—20-4-70), 174-175.

Development of sericulture in UP during Fourth Plan. (XLI—20-5-70), 77.

Development schemes for Gujarat during Fourth Plan. (XXXVIII—1-4-70), 74.

Difference between Ministry of Finance and Planning Commission regarding size of Fourth Five Year Plan. (XL—27-4-70), 34.

Difference of opinion reallocation for tourism during Fourth Plan. (XLI—15-5-70), 142.

Door to a door railway service in Madhya Pradesh during Fourth Plan. (XL—21-4-70), 157-158.

Draft Annual Plan for 1970-71 for Orissa State. (XXXVIII—1-4-70), 127.

PLAN FOURTH—*Contd.*

- Employment of agriculture and veterinary graduates under Fourth Plan. (XLI—7-5-70), 75-77.
- Employment potentials of Fourth Plan. (XLI—6-5-70), 43-44.
- Employment potential of Revised Fourth Plan. (XXXVII—4-3-70), 196.
- Equipments required for factories during Fourth Plan. (XXXVI—3-3-70), 131-132.
- Eradication of illiteracy during fourth five-year Plan. (XXXVI—27-2-70), 185-186.
- Establishment of more Central Farms during Fourth Plan. (XLI—14-5-70), 139-140.
- Expenditure on running of New-Offices of P. I. B. to be opened during fourth Five Year Plan. (XLI—14-5-70), 124.
- Extension of Banspani-Joruri Rail link during Fourth Plan period. (XLI—19-5-70), 41-42.
- Extension of television to cities during Fourth Five-Year Plan. (XXXVII—12-3-72), 105-106.
- Extension of Upper Shakri Canal in Bihar during Fourth Five Year Plan. (XXXVIII—1-4-70), 78.
- Finalisation of Draft Fourth Plan for Bihar state. (XXXVII—4-3-70), 186.
- Finalisation of Fourth Five Year Plan. (XXXVII—25-2-70), 28-29.
- Finalisation of Plan outlay for Orissa. (XXXVII—4-3-70), 47.
- First year of Fourth Plan. (XXXVI—25-2-70), 160.
- Fixation of price of agricultural produce during Fourth Plan. (XXXVII—12-3-70), 50-51.
- Food policy during Fourth Plan. (XXXVIII—26-3-70), 162-163.
- Foodgrain production during Fourth Plan. (XXXVII—5-3-70), 174.
- Forest development scheme for Tripura under Fourth Plan. (XXXVII—5-3-70), 292-293.
- Formulation of Comprehensive social security system under Fourth Plan. (XXXVIII—1-4-70), 153.
- Formulation of Principles for Planning Indian Press during Fourth Plan. (XXXVIII—2-4-70), 58-59.

PLAN FOURTH—*Contd.*

- Formulation of Principles for Planning Indian Press during Fourth Plan. (XXXVIII—2-4-70), 58-59.
- Fourth Plan Expenditure for Development of Paradeep Port. (XXXVI—27-2-70), 69-70
- Fourth Plan outlay for Chandigarh. (XLI—6-5-70), 137-138.
- Free education for girls in Fourth Five Year Plan. (XLI—15-5-70), 32-33.
- Funds for Rural Housing Schemes in States in the Fourth Plan. (XXXVI—25-2-70), 210-211.
- Funds provided in Fourth Five Year Plan for Irrigation Scheme. (XXXVII—4-3-70), 115-116.
- Hospitals proposed to be set up under E. S. I. Scheme during Fourth Five Year Plan. (XL—23-4-70), 119-120.
- Impact of increase in the Fourth Five Year Plan outlay. (XXXVI—23-2-70), 219.
- Implementation of Coordinated Scheme regarding Animal Husbandry during Fourth Plan. (XL—23-4-70), 75-76.
- Increase in overall outlay for Fourth Plan. (XXXVII—18-3-70), 159.
- Increased Availability of Chemical Elements in Bhilai Area during Fourth Plan. (XXXIX—20-4-70), 68-69.
- Industries in Himachal Pradesh during Fourth Plan. (XXXVII—10-3-70), 48.
- Industries in U.P. during Fourth Plan. (XXXVI—24-2-70), 147-150.
- Installation of pumps in Madhya Pradesh during Fourth Plan Period. (XXXVII—12-3-70), 82.
- Internal Resources for Fourth Plan. (XXXVII—4-3-70), 77.
- Introduction of helicopter Mail service during Fourth Five Year plan. (XXXVII—12-3-70), 128.
- Introduction of Janta Trains during Fourth Plan. (XXXVIII—24-3-70), 77-78.
- Irrigation facilities for entire area under cultivation during Fourth Plan. (XI—23-4-70), 146-148.
- Land reforms in Madhya Pradesh under Fourth Five Year Plan. (XI—30-4-70), 128.
- Loans from World Bank and Foreign Countries during Fourth Plan. (XI—27-4-70), 153-154.

## PLAN FOURTH—Contd.

- Major and Minor irrigation schemes provided in annual and Fourth Five-Year Plan. (XXXVII—11-3-70), 106.
- Modification of Fourth Plan in view of aggravating unemployment problem. (XLI—13-5-70), 83.
- Money to be spent on cooperative movement during fourth Plan. (XXXVII—12-3-70), 156.
- National forest policy during Fourth Plan Period (XXXVIII—26-3-70), 59-62.
- National sugar price and production policy for Fourth Plan period. (XL—30-4-70), 133-134.
- Oil Drilling Programme during Fourth Plan. (XL—27-4-70), 135-36.
- Opening of new Post Offices during Fourth Five Year Plan. (XXXVI—26-2-70), 106.
- Orissa Government's note on State's Draft Fourth Plan. (XXXVII—18-3-70), 190-91.
- Outlay for development of Major Ports and New projects in Fourth Plan period. (XXXVI—27-2-70), 81-82.
- Power for Various projects in Fourth Five Year Plan. (XL—29-4-70), 104.
- Production of lactone Milk under Fourth Plan. (XXXVII—12-3-70), 209-210.
- Programme for Development of Industries for manufacture of sulphur under Fourth Plan. (XXXIX—20-4-70), 161-162.
- Programme incorporated in Fourth Plan for meeting basic needs of Masses. (XXXVII—11-3-70), 115.
- Promotion and Propagation of Sanskrit in fourth Five Year Plan. (XXXVII—13-3-70), 65.
- Provision for pumping sets under Fourth Five Year Plan. (XLI—6-5-70), 61-62.
- Pulp paper project and newsprint factory in Koraput District in Fourth Plan. (XXXVII—17-3-70), 153.
- Raising of Blending Capacity of Lubricating Oil during Fourth Plan. (XL—27-4-70), 190.
- Removal of unemployment in Fourth year Plan. (XXXVII—5-3-70), 143-144.
- Reported objection by Planning Commission to include Small Car Project in fourth Plan. (XXXVI—3-3-70), 129.
- Requirement of Nitrogen, Phosphate and Potassium during Fourth Plan. (XXXIX—20-4-70), 106-107.

## PLAN FOURTH—Contd.

- Rural housing scheme during Fourth Plan. (XLI—11-5-70), 95-96.
- Schemes for Community development during Fourth Five-Year Plan. (XXXVII—5-3-70), 169-170.
- Scheme for development of Hirakud Mahanadi and Salandi areas during Fourth Plan. (XXXVII—12-3-70), 217-18.
- Setting of Public Telephone Exchanges in villages of Maharashtra during Fourth Plan. (XLI—14-5-70), 166-168.
- Setting up of flour Mills during Fourth Five Year Plan. (XXXIX—7-4-70), 64-65.
- Setting up of industries in U.P. during fourth Plan. (XXXVI—3-3-70), 116-117.
- Setting up of Industrial Projects in Himachal Pradesh during Fourth Plan. (XXXVI—24-2-70), 225-226.
- Setting up of New Paper Mills during Fourth Plan. (XXXVI—24-2-70), 189-190.
- Setting up of Ore-based Industries, by N. M. D. C. during Fourth Plan. (XL—4-5-70), 47-48.
- Setting up of Printing presses in 4th Plan Period. (XL—4-5-70), 163-164.
- Setting up of public undertakings in States during Fourth Plan. (XLI—20-5-70), 83.
- Setting up of tribal development blocks in Rajasthan during Fourth Five Year Plan. (XL—21-4-70), 115-116.
- Short-Term Agricultural Credit during Fourth Five Year Plan. (XXXVII—5-3-70), 222-224.
- Shortage of wagons during fourth Plan. (XXXVII—10-3-70), 60-61.
- Solution of Food Problem during Fourth Five-Year Plan period. (XXXVII—5-3-70), 172-173.
- Special Assistance to Deficit States in Fourth Five Year Plan. (XL—27-4-70), 39-40.
- Statement by President, Indian Coal Merchants Association Bombay, regarding coal production programme during Fourth Plan. (XLI—11-5-70), 190-191.
- Steel outlay for the Fourth Five Year Plan. (XXXVI—24-2-70), 26-29.
- Targets of Production of Cotton during Fourth Plan in Madhya Pradesh. (XL—23-4-70), 175-177.
- Telephone and telegraph services in rural areas under Fourth Plan. (XLI—7-5-70), 38-39.

PLAN FOURTH—*Contd.*

- Telex Exchange during Fourth Plan. (XL—23-4-70), 157-158.
- Total irrigated capacity during Fourth Plan. (XXXVII—5-3-70), 98-99.
- Total Plan Outlay for Orissa in Fourth Plan. (XXXIX—8-4-70), 82-83.
- Upgrading of Agriculture Schools of Manipur to an Agriculture College in Fourth Plan. (XL—23-4-70), 149-150.
- Visit to Delhi by State officials in connection with finalisation of Fourth Five Year Plan. (XL—29-4-70), 128-129.

*Debates*

- Impact of increase in the Fourth Five Year Plan. (H. A. H. Dis) (XXXVI—27-2-70), 316-38.

## PLAN FIFTH :

- Demand Estimates of steel requirements in Fourth and fifth Plans. (XXXVII—10-3-70), 132-134.

- Employment of Engineers in Fifth Five Year Plan and amendment of Apprenticeship Act, 1967. (XXXVII—5-3-70), 131-132.

## PLAN OUTLAYS :

- Alleged disparities in States Plan Outlays. (XXXVI—25-2-70), 53-54.

- Annual Plan outlay for Kerala. (XXXVII—4-3-70), 81.

- Annual Plan outlay for Manipur. (XXXVII—4-3-70), 76-77.

- Impact of increase in the Fourth Five Year Plan outlay. (XXXVI—23-2-70), 219.

- Increase in Kerala State Plan Outlay (XXXVII—18-3-70), 125-126.

## PLANNING :

- Application of operational research in National Planning Development. (XL—22-4-70), 71.

- Centre-State Financial Relations in Planning Programmes. (XLI—13-5-70), 79.

- Formulation of Grammar of Planning. (XXXVIII—1-4-70), 138.

- Statement made by Former Harvard Don Dr. Subramaniam Swamy. (XXXIX—13-4-70), 141.

## PLANNING BOARDS :

- Setting up of planning boards in States (XLI—13-5-70), 106.

## PLANNING COMMISSION

- Difference between Ministry of Finance and Planning Commission regarding size of Fourth Five Year Plan. (XL—27-4-70), 34.

- Notices for compulsory retirement served on some officials of, (XLI—20-5-70), 162-163.

- Problems of Calcutta. (XL—29-4-70), 53-54.

- Rejection of proposal of Planning Commission by Bihar Government for increase in rates of irrigation. (XLI—13-5-70), 141.

- Report of the Programme evaluation organisation of planning commission on the cultivation of high yielding crops. (XXXVIII—26-3-70), 147-148.

- Reported objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.

- Setting up of Planning Commission at State levels. (XLI—6-5-70), 60.

## PLANNING COMMISSION COMMITTEE:

- Planning Commission committee on Unemployment. (XXXVII—5-3-70), 211-213.

## PLASTIC CEMENT :

- Manufacture of Concrete Slabs from Plastic Solution. (XXXIX—17-4-70), 80.

## PLASTIC COMPONENTS :

- Manufacture of car by USA with plastic components (XLI—5-5-70), 111-12.

## PLASTIC ILLUMINATED SIGNS :

- "Plastic illuminated signs" on Railway Station. (XXXVI—24-2-70), 54.

## PLATE MILL :

- Application from TISCO for installation of, (XXXVI—3-3-70), 156-157.

## PLEBISCITE :

- Plebiscite front plan for a new constitution for J & K. (XL—24-4-70), 47.

## PLUTONIUM :

- Production of Plutonium as By-Product in Nuclear Reactors. (XXXIX—8-4-70), 111-112.

## PLYWOOD FACTORY :

- Setting up of a plywood factory in Tripura. (XXXVII—10-3-70), 198-199.

- POCHAMPAD PROJECT. (XLI—6-5-70), 82.

POCKET BOOK OF ECONOMIC INFORMATION (1969). (XXXIX—19-4-70), 167-168.

**POLAND :**

- Agreement with, (XL—29-4-70), 135.
- India's participation in Polish Fair. (XXXIX—8-4-70), 100.
- Indo-Polish talks on development of shipping. (XXXVIII—24-3-70), 207-209.
- Trade Agreement with, (XXXVI—25-2-70), 93.

**POLICE :**

- Action against police and officials for violating Calcutta High Court Orders. (XXXVII—9-3-70), 93.
- Alleged setting fire to a Jhuggi By Police near Safdarjang Railway Station, New Delhi. (XXXVIII—24-3-70), 214-215.
- Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-113.
- Central Military and Police help to Haryana during recent Disturbances. (XXXIX—17-4-70), 54-55.
- Clashes between police and Naxalites. (XXXVIII—3-4-70), 206-207.
- Deployment of Central Reserve Police in West Bengal. (XXXIX—10-4-70), 117.
- Disaffiliation of West Bengal police association and recognition of Paschim Bangal non gazetted police Karmachari Sangh. (XL—24-4-70), 138.
- Disarming of Police Party by People in West Dinajpur District. (XXXIX—10-4-70), 122.
- Dismissals of policemen in West Bengal by last United Front Government. (XL—24-4-70), 138.
- Entry of police in a school in 24 Parganas district of West Bengal. (XLI—8-5-70), 151.
- Entry of police into educational institutions in West Bengal. (XLI—3-5-70), 6.
- Financial assistance to Tamil Nadu for Central Police Housing Scheme. (XLI—8-5-70), 146.
- Food poisoning case at Police academy at Mount Abu. (XLI—8-8-70), 45.
- Funds maintained by police department of Andaman and Nicobar islands. (XL—24-4-70), 122.
- I. P. S. Officers on deputation. (XXXVII—9-3-70), 81.

**POLICE—Contd.**

- Inter-State Gang of Conspirators unearthed by Secret Police. (XLI—6-5-70), 162.
- Meeting of I.C.Ps. from Delhi, Punjab, Haryana and Himachal Pradesh. (XXX—10-4-70), 125.
- Police as a central subject. (XLI—8-5-70), 97.
- Police behaviour towards the public (XLI—8-5-70), 76.
- Police guards for political leaders. (XL—24-4-70), 114.
- Police posts along East Pakistan Border to control smuggling operations. (XXXVIII—24-3-70), 118.
- Policemen posted at Patel Chowk, New Delhi during SSP Demonstration on 6-4-70. (XLI—8-5-70), 156.
- Promotion of Officers of Delhi Police while on Deputation. (XXXVII—13-3-70) 206-208.
- Protective jackets for Delhi Policemen (XLI—8-5-70), 35.
- Rank of army Generals for Police Officers. (XXXVIII—24-3-70), 139-40.
- Reinstatement of former Inspector-General of Police, Gujarat. (XXXIX—17-4-70), 153-154.
- Review of cases of Suspended Policemen of Delhi. (XXXIX—17-4-70), 63.
- Search of Residences of Delhi Police Official. (XXXVIII—24-3-70), 152-153.
- Strength of Police Force under Ministry of Home Affairs. (XXXVIII—24-3-70), 153-154.
- Unearthing of arms factories by, (XXXVI—27-2-70), 46-48.
- Welfare fund of Andaman and Nicobar police department (XL—24-4-70), 123.
- Withdrawal of cases against Delhi Policemen. (XXXVIII—24-3-70), 230-231.
- POLICE FIRINGS.—**(XXXVI—27-2-70), 163-164.
- Firing by Police on mob. (XL—1-5-70), 125-126.
- Police firings in Asansol colliery. (XXXVIII—3-4-70), 58-59.
- Police firing in Imphal during Prime Minister's visit. (XXXVII—9-3-70), 112.
- Police firing on Member of Kharwa Community in Porbunder. (XXXVII—13-3-70), 159.

**POLICE FIRINGS—Contd.***Debates*

Beating of M.Ps. by police and preventing them from coming to Parliament House (Q.O.P.) (XXXIX—7-4-70), 190-194.

Medical Attention given to persons injured in police lathi charge on 6th April, 1970 (ST). (XXXIX—7-4-70), 194-210.

Re. Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-70), 184-194.

Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi (A.M.). (XXXIX—6-4-70), 227-325.

**POLIO :**

Polio epidemic in the country. (XXXVII—16-3-70), 49-50.

**POLISH FAIR, 1970 :**

Participation in Polish Fair, 1970. (XXXVII—4-3-70), 82-83.

**POLISH-FRENCH CONSORTIUM :**

Assistance offered by Polish-French Consortium for Fertiliser Plan in Public Sector. (XXXIX—20-4-70), 202-203.

**POLITICAL AGITATION(S) :**

Arrest of Women and Girls during, (XXXVII—13-3-70), 210.

Political agitations in the country. (XL—1-5-70), 152-153.

**POLITICAL ASYLUM(S) :**

Granting asylums to diplomats. (XL—29-4-70), 132.

**POLITICAL CRISIS :**

Setback to Industrial Growth as a Result of, (XXXIX—7-4-70), 48.

**POLITICAL ELEMENTS :**

Weeding out of political elements from West Bengal Administration. (XXXIX—17-4-70), 44.

**POLITICAL MURDERS. (XXXVI—27-2-70),****POLITICAL DONATION :**

Getting over ban on political donations through "Souvenirs". (XXXVI—27-4-70) 170

**POLITICAL OFFICE(S) :**

Ban on appointment of Judges to, (XXXVII—13-3-70), 82.

**POLITICAL PARTIES :**

Action against Parties preaching succession from India. (XL—1-5-70), 57-58.

Arrears of rent due from Political Parties in Delhi. (XXXVI—2-3-70), 164-165.

Donation by a Delhi liquor contractor for a newspaper to be brought out by Jan Sangh. (XLI—15-5-70), 82-83.

Election symbol of Congress Party. (XXXVI—24-2-70), 186.

Government advertisements to newspaper controlled by, (XL—30-4-70), 104.

Memorandum submitted by Jan Sangh deputation to the Prime Minister re. Rise in Prices of Essential Commodities. (XL—4-5-70), 42-43.

Political parties indulging in violence. (XXXIX—10-4-70), 179.

Radio peace and progress broadcast against Jan Sangh and Swatantra Parties. (XL—29-4-70), 120-121.

Rules for allotting election symbol to a, (XXXVI—24-2-70), 192-193.

Selection of persons belonging to Political Parties for AIR Broadcasts. (XXXVII—5-3-70), 188-189.

Volunteer Forces Organised by G. P. I. (M) and other, (XXXVI—27-2-70), 33-34.

**POLITICAL PRISONER(S) :**

Number of Indian political prisoners in East Pak. Jails. (XXXVII—18-3-70), 175-176.

Treatment of Trade Union Workers as, (XXXVIII—24-3-70), 139.

**POLITICAL SUFFERER (S) :**

Assistance to political sufferers in Tripura (XXXVII—13-3-70), 200-201.

**POLYGAMY :**

Prohibition of polygamy in Delhi. (XLI—5-5-70), 74-75.

Steps to prevent polygamy prevalent in Urban India. (XXXVI—24-2-70), 187.

Uniform Civil code to check polygamy among Muslims in India. (XXXVII—10-3-70), 142-143.

**POLYSTER FIBRE :**

Registration of Companies for production of polyester Fibre. (XXXVII—10-3-70); 177-178.

**POLYSTER FIBRE PLANT (S) :**

- Establishment of Polyester Plant in UP (XXXIX—13-4-70), 138.
- Issue of Licence for setting up a, (XXXVI—24-2-70), 47-48.
- Polyester Fibre Plant for Punjab. (XL—27-4-70), 85-86.
- Refusal of licence for setting up polyester plant in Orissa. (XXXVII—16-3-70), 192.
- Setting up of, (XLI—18-5-70), 284.

**POLYSTER FILAMENT YARN :**

- Production capacity of, (XXXVII—16-3-70), 64-65.

**POLYTECHNICS :**

- Setting up of Export Committee on Polytechnic Education. (XXXVII—9-3-70), 38.

**POLYTHENE :**

- Sale of polythene by Asian Cables. (XXXVII—10-3-70), 153-154.
- Sale of polythene in Black Market by M/s Asian Cables. (XXXVI—3-3-70), 140-141.

**PONG DAM :**

- [ Proposal for land allotment to outstees of, Pong Dam (XXXVII—4-3-70), 181-182.
- Rehabilitation of outstees of Pong Dam area. (XXXVII—11-3-70), 29-36.
- Saving due to reduction of height of (XXXVII—11-3-70), 165-66.

**POONA :**

- Desecration of ancient Idols near, (XXXVI—27-2-70), 29-30.
- Disfiguring of Idol at Bhima Shankar Near, (XXXVII—13-3-70), 162-63.
- Expenditure on film institute. (XXXIX—16-4-70), 53.

**POONA INSTITUTE OF METEOROLOGY :**

- Forecasts by Poona Institute of Meteorological Department. (XXXVIII—24-3-70), 219.

**POONA MUNICIPAL CORPORATION :**

- Alleged Misuse of foreign exchange by Transport Manager of Poona Municipal Corporation. (XXXVII—11-3-70), 64-65.
- Alleged interference by Union Deputy Minister of Law in the Affairs of Poona Municipal Corporation. (XXXVIII—3-4-70), 202.

**POPULATION :**

- Country's Population Control Programme (XXXVIII—30-3-70), 143.
- Education on Population Control. (XXXIX—20-4-70), 144-45.
- Housing problem in Country due to rise in (XXXVI—2-3-70), 215-17.
- Increase in the birth rate in the country. (XXXVI—2-3-70), 202-203.
- Population problem. (XXXVI—23-2-70), 135-36.
- Sample Survey of the Growth in population of Patna. (XXXVI—23-2-70), 191-92.

**POBUNDER :**

- Police firing on Member of Kharwa Community in, (XXXVII—13-3-70) 159.

**PORT (S) :**

- Broach Port. (XXXVI—27-2-70), 188-89.
- Cargo Berth at Paradeep Port. (XXXVII—13-3-70), 148.
- Completion of Naval Dockyard at Bombay. (XXXIX—8-4-70), 102.
- Death of Dredgers for, (XXXVII—13-3-70), 69-70.
- Death of dredgers required for ports in Gujarat. (XLI—15-5-70), 63-64.
- Decision of eighteenth meeting of national harbour board on modernisation of Indian. (XXXVIII—9-4-70), 145-46.
- Development of Gopalpur as Minor, (XXXVI—27-2-70), 185.
- Development of Major Ports and new projects. (XXXVIII—24-3-70), 154.
- Development of minor ports in Orissa (XLI—8-5-70), 108.
- Development of Ports in Gujarat. (XXXVII—9-3-70), 153.
- Dredging of Paradeep Port beyond 42 feet. (XXXIX—10-4-70), 210.
- Establishing a free port in Nicobar Islands. (XXXVII—11-3-70), 123-24.
- Fall in Traffic at Calcutta Port. (XXXVII—13-3-70), 214-16.
- Financial assistance for Mormugao Port. (XL—1-5-70), 50.
- Improvement and modernisation of facilities at major, (XLI—15-5-70), 23-28.
- Increase in trade handled by Tuticorin Port. (XXXVII—13-3-70), 122.



**PORT(S)—Contd.**

Installation of a mechanised ore berth at Madras port. (XLI—15-5-70), 36-37.

Levy of Surcharge on Users of Calcutta Port. (XXXVII—9-3-70), 135.

Minor Ports in Orissa. (XXXVII—13-3-70), 170.

Outlay for development of Major Ports and New projects in Fourth Plan period. (XXXVI—27-2-70), 81-82.

Port at Nhava Sheva in Maharashtra. (XXXVII—13-3-70), 142-43.

Proposal to start a Casino at Chapora Fort in Goa. (XXXVII—13-3-70), 202.

Utilization of Ship and Cargo Handling Capacity of, (XXXVII—13-3-70), 137-39.

**PORT BLAIR :**

Appointment of Lecturers in Degree College of, (XXXVII—13-3-70), 113-14.

Instructions to Navy for towing of Chinese poacher Boat from Nancowry Island to, (XL—1-5-70), 77-79.

**PORT TRUST(S) :**

Custody of 350 railway wagons with port trust of Bombay. (XXXVIII—3-4-70), 99-100.

**PORTER (S) :**

Money drawn by 18 Panjab Regiment for payment to Porters. (XXXVI—25-2-70), 152.

**PORTRAITS :**

Display of portraits of Indian leaders in Embassies abroad. (XXXVII—18-3-70), 108-09.

**PORTUGAL :**

Exchanging Father Monterio for Dr. T. Mascarenhas presently in Indian and Portuguese Jails respectively. (XL—22-4-70), 48.

Indian Prisoners in, (XXXVII—13-3-70), 88-89.

**POST AND TELEGRAPH BOARD :**

Petitions of employees suspended due to Sept. 19, 1968 strike pending with P & T Board. (XLI—1-5-70), 152.

**POST AND TELEGRAPH COLONY :**

Provision of shop and school Building in P & T colony, Kidwaipur, Patna. (XXXVII—5-3-70), 181-82.

**POSTS AND TELEGRAPHS DEPTT. :**

Administrative Reforms Commission' recommendations re Creation of P & T Circles. (XLI—14-5-70), 172-73.

Allegation against Shri L. C. Jain, Ex-Director-General, Posts and Telegraphs (XXXVIII—30-3-70), 70.

Allegation of bribery against an Executive Engineer (Electric) P & T Department. (XXXVIII—26-3-70), 208-09.

Amendment in P & T Act in connection with copper wire theft. (XXXIX—16-4-70), 125.

Anti-Hindi Policy of Delhi Telephone Department. (XL—23-4-70), 95.

Availability of Telegraph from in Poste Offices in Languages other than Hindi. (XXIX—9-4-70), 60.

Ban on continuance of retired officials in extra-departmental postal service. (XLI—7-5-70), 151.

Bifurcation of Punjab Postal Circle. (XXXVII—12-3-70), 210.

Commercial advertisement by, (XL—30-4-70), 54.

Complaint against sub-divisional officer telephones, Udaipur. (XLI—7-5-70), 150.

Complaints against Welfare Officer of P & T Department for Bihar Circle. (XXXVII—12-3-70), 135-37.

Conference of All India Class III Telegraph Employees (Nagpur Division). (XXXVI—26-2-70), 117-18.

Confirmation of Temporary Clerks against Senior Clerks in P & T Department. Palghat (Kerala). (XXXVIII—2-4-70), 151.

Construction of quarters for P & T staff at Mangalore. (XXXIX—16-4-70), 137.

Conversion of Posts and Telegraphs Department into a Corporation. (XXXVI—26-2-70), 223.

Creation of Madhubani as a separate postal division. (XLI—14-5-70), 29-31.

Creation of separate Postal Circles for big Cities. (XXXVI—26-2-70), 44-45.

Creation of separate postal circle for Himachal Pradesh. (XLI—7-5-70), 170.

Criteria for vesting control of P & T services in States under separate PMG. (XXXIX—16-4-70), 132.

Cut in water supply to all establishments of Posts and Telegraphs Department in Goa. (XXVIII—2-4-70), 118-19.

- POSTS AND TELEGRAPHS DEPTT.—Contd.**
- Decentralisation of audit and accounts in the, (XXXVII—16-3-70), 89-90.
- Decentralisation of powers of, (XLI—7-5-70), 130-31.
- Delay in Transmission of Telegram sent by a M. P. : from Contai to Calcutta. (XXXVI—26-2-70), 161.
- Delivery of mails in Hoshangabad and East Nimad of M. P. (XXVIII—2-4-70), 85-86.
- Delay in delivery of Dak in Delhi and other places. (XLI—14-5-70), 111-12.
- Delay in delivery of dak in small towns and villages. (XLI—7-5-70), 48.
- Delay in disbursement of Money Order from Ram Nagar Post Office District Champaran. (XLI—14-5-70), 105-07.
- Delay in Transmission of Telegram sent by a M. P. : from Contai to Calcutta. (XXXVI—26-2-70), 161.
- Disparity in payment of project/construction allowance to staff of Bokaro Steel City Telephone Exchange. (XLI—7-5-70), 109-10.
- Eligibility of Class IV staff of P & T Civil Wing for promotion in Class III Clerical Cadre. (XL—23-4-70), 204.
- Employees of P & T circle, Bihar still under suspension. (XLI—7-5-70), 172-73.
- Employment of retired Chief Engineer, P & T (XXXVIII—26-3-70).
- Enquiry against Officers of Telegraph Offices Sarojini Nagar New Delhi for Non-Acceptance of Telegrams in Hindi. (XXVIII—2-4-70), 107-08.
- Enquiry against recruitment of Class IV officers by senior superintendent's division of RMS New Delhi through Kamala Market employment exchange. (XLI—7-5-70), 111-12.
- Examination of transfer of work-charged staff of P & T Department. (Vol. XXXVIII—26-3-70), 204.
- Expansion of P & T facilities in Rural Areas. (XXVIII—2-4-70), 74-75.
- Extra Departmental Employees of, (XXXIX—13-4-70), 177.
- Helicopter Mail service between Punjab and Himachal Pradesh. (XXXVII—12-3-70), 61-62.
- Increase in rate of interest for Deposits in Post Office saving Banks. (XL—23-4-70), 71.
- POSTS AND TELEGRAPHS DEPTT.—Contd.**
- Information regarding P&T Circle for Metropolitan Cities. (XLI—14-5-70), 166.
- Inspection of P & T Dispensary at Patna. (XXXVI—26-2-70), 206-07.
- Issue of Pass Book of General Provident Fund to Class IV staff of Agricultural Offices of Civil Wing of, (XXXIX—9-4-70), 157-58.
- Land acquisition for construction of a new P&T Offices at Mangalore. (XXXIX—16-4-70), 135, (XLI—7-5-70), 155-56.
- Legislation to check censor of letters and Telegrams. (XL—23-4-70), 155-56.
- Letters stamped at Kalighat Post Office but found torn in Unique Park, Behala, Calcutta. (XXXVII—12-3-70), 175-76.
- Medical bills relating to P & T dispensary at Patna. (XXXVIII—26-3-70), 123-124.
- Medical facilities to P & T staff at Bokaro from Bokaro Steel City Hospital. (XLI—7-5-70), 111.
- Memorandum to Prime Minister by Members of Parliament regarding Scheme of splitting the Office of Audit and Accounts, Posts and Telegraphs, Nagpur. (XXXIX—13-4-70), 92-94.
- Mismanagement in Postal Department. (XXXVII—5-3-70), 57.
- Missing Currency Notes from an Envelope in Delhi. (XXXVII—26-2-70), 90.
- Non-acceptance of Money Orders at Sanjg-jamal and Imphal Bazar Post-Office. (XXXVII—1-4-70), 125.
- Non-commissioning of Rs. 5 lakh project of P & T department for last five years. (XLI—7-5-70), 88.
- Opening of post and telegraph Office at Tauni Devi (H. P.). (XXXVII—12-3-70), 185-86.
- Placing of orders for Uniforms with Ordnance Clothing Factories by Railway and, (XL—22-4-70), 122.
- Policy evolved for opening Ceremonies for New Branch-Post Offices. (XXVIII—2-4-70), 99-100.
- Pooled Standard rent for Posts and Telegraphs quarters. (XXXVI—26-2-70), 210-11.
- Post and Telegraph facilities in Uttar Pradesh and Haryana. (XXXVII—5-3-70), 206-07.
- Posts and Telegraph offices and Telephone Exchanges in Balasore District, Orissa. (XXXVII—12-3-70), 155-60.

**POSTS AND TELEGRAPHS DEPTT.—Contd.**

- Posts and telegraph offices and telephone exchanges in Rajasthan under Fourth Plan. (XXXVIII—26-3-70), 124-26.
- Postal, Telegraph and Telephone facilities in Janskar, Ladakh. (XLI—14-5-70), 183-84.
- Post and Telegraph offices in Madhya Pradesh. (XXXVII—12-3-70), 164-65.
- Proposal for separate post master general for Bombay and residual portion of Maharashtra. (XXXIX—16-4-70), 119.
- Recruitment Centre at Imphal for Telephone Department. (XXXVII—5-3-70), 125-126.
- Recruitment of Peons in Assam Postal Circle. (XXXVI—26-2-70), 204.
- Relief to P & T staff of Darbhanga due to scarcity conditions. (XLI—7-5-70), 108.
- Resentment regarding method of recruitment of Class IV employees of P & T Department in Goa. (XXXVIII—26-3-70), 117-18.
- Sale of post cards and Inland Letters. (XXXVII—12-3-70), 174-75.
- Scheme of splitting the office of audit and account, Posts and Telegraph at Nagpur. (XXXVII—16-3-70), 75-76.
- Separate Post Master General's Circle for Bombay. (XLI—14-5-70), 205-06.
- Separate Post Master General's circle for Haryana. (XXXIX—16-4-70), 95.
- Separate Postal Division for Swai Madhopur due to heavy work load in Bharatpur P. & T. Divisional Office. (XXVIII—2-4-70), 67-68.
- Setting up of Public Telephone booths in our Division. (XLI—14-5-70), 196-97.
- Saving of Building Expenditure of post office in rural areas between P & T Department and Panchayats. (XXXVII—5-3-70), 220-22.
- Shifting of construction, Division of P & T from Gauhati to Calcutta. (XXXVII—12-3-70), 142-43.
- Shifting of Local Office of Bolangir, Orissa to another private building. (XL—23-4-70), 209-10.
- Shifting of Office of Divisional Postal Superintendent in Bolangir, Orissa to a New Building. (XL—23-4-70), 208-09.
- Sick leave reported en masse by RMS staff at Rewari in Rajasthan P & T Circle. (XXXIX—16-4-70), 127.

**POSTS AND TELEGRAPHS DEPTT.—Contd.**

- Steps to avoid delay in Transmission of Dak to Mauritius. (XXXIX—9-4-70), 168-69.
- Supply of Paper tags to Assam Postal Circle. (XXXVII—5-3-70), 177-78.
- Surface mail rates for posts cards. (XL—30-4-70), 61-62.
- Telegraph offices, Public Call Offices opened in Shababad and Darbhanga, Bihar. (XL—23-4-70), 118.
- Temporary posts of Assistant Postmasters in Assam Circle. (XXXVI—26-2-70), 204-05.
- Transfer of Work-Charged Staff of, (XXXVI—26-2-70), 142.
- Unclaimed insured Parcels lying in Bareilly Post Office. (XXXVI—26-2-70), 139-40.
- Use of Hindi in Post and Telegraph Offices and Savings Banks in Hindi speaking Areas and Punjab, Gujarat and Maharashtra. (XXXVIII—2-4-70), 108.

**POSTS AND TELEGRAPH EMPLOYEES :**

- Accommodation for P & T Staff in Kolhapur City. (XXVIII—2-4-70), 175-76.
- Allegations against Postal Superintendent Hoshiarpur. (XLI—14-5-70), 107-08.
- Allegation of bribery and corrupt practice against certain officers of P & T Department, Rajasthan Circle. (XL—23-4-70), 85-86.
- Advances of promotion of Draftsmen Grade II and III as Section Officers in Civil Wing of P & T Directorate. (XXXIX—9-4-70), 151-52.
- Change in the Seniority of Telegraphists in the Post and Telegraph Department. (XXVIII—2-4-70), 146-47.
- Clerks and porters accompanying Mail from Kota to Bayana. (XLI—14-5-70), 201-02.
- Complaint against a Senior Superintendent of Post Office, Ranchi. (XL—23-4-70), 94.
- Compulsory retirement of Post and Telegraph employees of Bihar Circle. (XLI—14-5-70), 130-31.
- Conference of All India Class III Telegraph Employees (Nagpur Division). (XXXVI—26-2-70), 117-18.
- Construction of Quarters for P & T Staff at Mangalore. (XXXVII—5-3-70), 199-200.
- Criteria for promotion of Supervisors to Assistant Engineers in Rajasthan. (XLI—14-5-70), 204-05.

**POST AND TELEGRAPH EMPLOYEES—**  
*Contd.*

- Delay in payment of overtime allowance of employees of Fazabad under Lucknow R. M. S. (XL—23-4-70), 181.
- Demand by all India Class III and IV employees of P & T Department for class 'A' post office at Indore. (XXXVIII—26-3-70), 189.
- Demand for a Wage Board for extra Departmental postal Employees. (XXXVII—5-3-70), 168.
- Disparity in the Project Allowance etc. paid to P & T Staff at Dakpathar in U. P. (XXVIII—2-4-70), 141.
- Eligibility of Class IV Staff of P & T Civil Wing for promotion in Class III Clerical Cadre. (XL—23-4-70), 204.
- Employees of P & T Department in Madhya Pradesh and Provision for their Accommodation. (XL—13-4-70), 177-78.
- Employment of retired P & T Officers in Private Firms. (XXVIII—1-4-70), 107.
- Enhancement of special pay of R.M.S. Employees by Board of Arbitration. (XLI—14-5-70), 100-01.
- Enquiry by Central Bureau of Investigation against Postal Employees for Pilfering Cheques and Foreign Magazines. (XXXVI—26-2-70), 99.
- Extra-Departmental Agents and Examination for Promotion to Postmen in Palghat (Kerala). (XXXVIII—26-3-70), 247-48.
- Facilities for Canteen and Tiffin Rooms for P and T Employees in Bihar Circle. (XL—23-4-70), 115-16.
- Fresh Selection of Engineering Supervisors for promotion to Telegraph Assistant Engineers. (XXXIX—9-4-70), 164.
- Medical Facilities to P & T Employees of Jamshedpur. (XL—23-4-70), 117.
- Medical facilities to P & T Employees of Bermo from Phusro Medical Hospital of Coal Mines Organisation. (XL—30-4-70), 105-06.
- Memorandum from P & T Employees of Manipur for Grant of Hill, Winter and other Allowances. (XXXIX—9-4-70), 80-81.
- Misappropriation of Deposits by Postmaster of Kaindi Post Office, Raunagar (Midnapore). (XL—23-4-70), 156-57.
- Non-payment of increments to the non-gazetted staff of Civil Wings of Post and Telegraphs Department. (XXXIX—9-4-70), 152-53.

**POST AND TELEGRAPH EMPLOYEES—**  
*Contd.*

- Over-time allowance given to porters and Sorters of R.M.S., Kota (Rajasthan). (XLI—14-5-70), 203-04.
- P & T Employees in Gujarat and provision for their accommodation. (XLI—14-5-70), 78-79.
- Panel of Telephone supervisors for promotion to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 1-8.
- Pay of Masters, Peons and Runners of P&T Department. (XL—24-4-70), 132-33.
- Payment of Compensatory and Hill Allowance to P & T Staff in Himachal Pradesh. (XXXVII—5-3-70), 187-88.
- Problems of residential accommodation for P & T Staff at Jamshedpur. (XXVIII—2-4-70), 121-22.
- Project Allowance for P & T Employees at Ranchi. (XXXVI—26-2-70), 207-08.
- Promotion of Scheduled Caste and Scheduled Tribe Employees of P & T Department to Class II posts. (XXVIII—2-4-70), 170-71.
- Promotions of Unqualified Telephone Supervisors to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 87-88.
- Recruitment of postmen in Assam Circle. (XXXVII—12-3-70), 206-07.
- Recruitment of Scheduled Castes/Tribe Candidates as female telephone Operators in Delhi. (XXVIII—2-4-70), 162-63.
- Reduction in Wages of Part-time Employees of P & T Department. (XXXVI—26-2-70), 224.
- Reinstatement of P & T Employees of after recent relaxation announced by Government Cochin area. (XXXIX—9-4-70), 75.
- Reinstatement of P & T Employees in Calicut Distt. (XXXVII—5-3-70), 162-63.
- Reinstatement of P & T Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXVIII—2-4-70), 2-16.
- Reinstatement of P & T Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 22-28.
- Replacement of Deputy Divisional Engineer, Telegraph by Accounts Officer in P & T Division. (XXXVII—12-3-70), 135.
- Rosentment among the employees of Telephone Department, Jaipur. (XXXVII—12-3-70), 107-08.

**P & T EMPLOYEES—Contd.**

- Scheduled Tribes Employees in Post and Telegraph Department in Gujarat. (XLI—14-5-70), 192.
- Strength of porters in R.M.S., Kota. (XLI—14-5-70), 202-03.
- Stoppage of payment of Over-time Allowance to P & T Employees after September, 1968 strike. (XL—23-4-70), 52-53.
- Supply of Uniforms and Sandals to class IV Employees of Bombay General Post Office. (XXVIII—2-4-70), 132-33.
- Transfer of officers of Bihar P & T Department. (XXVII—12-3-70), 144-46.
- Transfer of Work-Charged Staff of P & T Department. (XXXVI—26-2-70), 142.

**POST CARDS :**

- Gandhi Post Cards and Island letters. (XLI—14-5-70), 119-20.
- Sale of post cards and Inland Letters. (XXXVII—12-3-70), 174-75.
- Surface mail rates for. (XLI—14-5-70), 82-83.

**POST OFFICE (S) :**

- Acquisition of land and building occupied by Darbhanga, Post Office (XLI—7-5-70), 109.
- Auditing of account of post office at Dehra for converting it into a sub-post office. (XXXIX—16-4-70), 87.
- Branch post-offices in Diamond Harbour, West Bengal. (XXXVII—5-3-70), 117-18.
- Branch Post Offices in Ganguli and Damodarpur in Darbhanga, Bihar. (XXVIII—2-4-70), 103-04.
- Branch Post-Offices in West Godavari District (Andhra Pradesh). (XXXVIII—26-3-70), 242.
- Bungling in General Post Office of Uttar Pradesh. (XL—23-4-70), 213-14.
- Bungling in General Post office of Uttar Kashi. (XXXVII—5-3-70), 225.
- Closure of some post offices in villages (XXXVIII—26-3-70), 70-72.
- Construction of Post Office Buildings in Rajasthan during Fourth Five Year Plan. (XXXIX—9-4-70), 136-37.
- Conversion of branch post offices in Hoshangabad and East Nimar of Madhya Pradesh into sub post offices. (XLI—7-5-70), 99-100.
- Delay and discourtesy shown at registration counter of Eastern Court Post Office, New Delhi. (XL—23-4-70), 196.

**POST OFFICE (S)—Contd.**

- Loan from Nationalised banks for opening New Post Office. (XL—30-4-70), 46.
- Misappropriation of Deposits by Postmaster of Kaindi post Office, Ramnagar (Madnapore). (XL—23-4-70), 156-57.
- Mobile Post Office for Indore. (XL—30-4-70), 149-50.
- Mobile Post-Office for Rural Areas not served by regular Post-Offices. (XL—23-4-70), 59-60.
- New Building for post office at Sangrampur, Bihar. (XXXVII—5-3-70), 137-38.
- Opening of new Post Offices during Fourth Five Year Plan. (XXXVI—26-2-70), 106.
- Opening of a post office at Rahika (Madhubani), Darbhanga, Bihar. (XXXVIII—26-3-70), 163-64.
- Opening of Post Offices in Bajraha, Mahokia etc. in Darbhanga (Bihar). (XXXVIII—26-3-70), 204-05.
- Opening of Post Offices in Darbhanga District. (XXXVI—28-2-70), 141-42.
- Opening of Post Offices in Gujarat during 1970-71. (XLI—14-5-70), 74-75.
- Opening of post offices in Rajasthan during 1970-71. (XL—30-4-70), 66-67.
- Opening of public call offices in post office on Indo-Nepalese border areas of Bihar. (XXXVII—5-3-70), 139-40.
- Plan for New Building of Bombay General Post Office. (XXVIII—2-4-70), 134-35.
- Policy regarding opening of post office in the country and their working. (XXXVIII—26-3-70), 130-131.
- Post Offices and sub-Post Offices in Bhopal city, District Sihar and Distt. Dhar. (XL—23-4-70), 129-30.
- Post Offices and Sub-Post Offices in Kanpur District. (XL—23-4-70), 130-32.
- Post Office and Telephone facilities in Sawai Madhopur as backward area. (XXXIX—9-4-70), 134-35.
- Post offices in Bihar and their working. (XL—30-4-70), 105.
- Post offices in far flung villages. (XL—30-4-70), 92-94.
- Post offices in Haryana. (XXXVII—5-3-70), 61-62.
- Post Offices in Madhya Pradesh. (XXVIII—2-4-70), 93-94.

**POST OFFICE (S)—Contd.**

Post Offices in Narsinghpur and Hoshangabad Districts of Madhya Pradesh. (XXXIX—9-4-70), 148-49.

Post-Offices in Rural Areas. (XXXVII—5-3-70), 60-61.

Post offices in the country. (XXXVII—12-3-70), 200-01.

Post Offices in Uttar Pradesh. (XXVIII—2-4-70), 71-71.

Post offices opened in Baroda and Karia, Gujarat. (XLI—14-5-70), 77-78.

Post Offices opened in Manipur during 1969-70. (XXVIII—2-4-70), 126-27.

Post Office, Telegraph Offices and Public Call Offices opened in Bihar Circle and Recommendation of M.Ps. (XL—23-4-70), 118-190.

Post office working at loss. (XXXVII—5-3-70), 165-66.

Request for mobile post office for certain localities in New Delhi. (XLI—14-5-70), 69-70.

Saving in expenditure on uniform of staff of Post Offices by using mill cloth instead of Khadi Cloth. (XL—30-4-70), 92.

Sharing of Building Expenditure of post office in rural areas between P & T Department and Panchayats. (XXXVII—5-3-70), 220-22.

Sub-branch Post Office in Hoshangabad and East Nimad in Madhya Pradesh. (XXVIII—2-4-70), 83-85.

Sub-post offices and Branch post offices attached with head office at Kangra. (XXXIX—16-4-70), 138.

Unclaimed insured Parcels lying in Bareilly Post Office. (XXXVI—26-2-70), 139-40.

Villages provided with Post Offices (XL—30-4-70), 63.

Villages provided with Post Offices and Telephone Exchanges in Junagadh District, Gujarat. (XXXVII—12-3-70), 172.

Villages provided with Post Offices and Telephone Exchanges in Yeotmal District, Maharashtra. (XXVIII—2-4-70), 150.

Working of Belhwar Post Office, Darbhanga (Bihar). (XXXIX—9-4-70), 144-45.

**POST OFFICE SAVING BANK (S) :**

Increase in rate of interest for Deposits in Post Office saving Banks. (XL—23-4-70), 71.

**POSTAGE STAMPS :**

Commemorative stamp in memory of Shri Jaipal Singh. (XL—30-4-70), 82.

Commemorative Stamps issued during the last three years. (XXXLX—9-4-70), 97-99.

Commemorative Stamps on Chandra Shekhar Azad and Acharya Narendra Dev. (XXVIII—2-4-70), 113-14.

Investigation into shortage of five paise stamps in Ahmedabad. (XLI—14-5-70), 164-65.

**POSTAL CHARGES :**

Request for abolition of Compulsory Registration charge on V.P.P. packets containing Books. (XXXVIII—26-3-70), 236-37.

**POSTAL DELIVERY ZONES :**

Delivery zones in Indore district and city. (XXXVIII—26-3-70), 188-89.

**POSTAL FACILITIES :**

Lack of post, telegraph and telephone facilities in and around village Pophali in Yotmal district, Maharashtra. (XLI—7-5-70), 152-53.

**POSTAL LIFE INSURANCE :**

Reconciliation of missing credits for deductions towards premium of. (XL—30-4-70), 72-73.

**POSTAL STATIONERY :**

Sale of Forged Postal Stationery From G.P.O. Delhi. (XXXIX—9-4-70), 29-39.

**POSTAL UNIVERSITY :**

Setting up of, Postal University (XXXVI—27-2-70), 37.

**POSTER (S) :**

Display of Mao Posters. (XXXVI—27-2-70), 42-43.

Mao's Posters in Bikaner Division. (Rajasthan). (XXXVII—13-3-70), 161.

**POST GRADUATE INSTITUTE (S) :**

Punjab Pay Scales for employees of Post Graduate Institute, Chandigarh. (XL—4-5-70), 103-05.

Punjab pay scales to employees in PGI, Chandigarh. (XLI—11-5-70), 148.

**POTATO(ES) :**

Diversified use of Potatoes by Food Corporation of India. (XL—23-4-70), 152-53.

**POTATO (ES)—Contd.**

Eradication of 'Golden Nematoda' Disease affecting potato Cultivation. (XXXVII—12-3-70), 205.

Potato cultivation in Rajasthan. (XXXVII—5-3-70), 218-19.

**POTATO FLOUR PLANT (S) :**

Setting up of a Plant in North India for manufacturing Potato Flour. (XXXVI—26-2-70), 99-100.

**POWER :**

See "Electricity"

**POWER CRISIS :**

Comparative costs of power for industrial use in India and other countries. (XLI—20-5-70), 45-46.

**POWER GENERATION SCHEME :**

Expenditure for power generation scheme under Nagarjanasagar Project. (XL—29-4-70), 160-61.

**POWER GRID :**

Proposal for Indo-Ceylonese, power grid (XXXVII—4-3-70), 128.

**POWER HOUSE (S) :**

Generator Unit-206 Indraprastha Power House, New Delhi. (XXXVII—4-3-70), 135-36.

**POWER PLANT (S) :**

Power Plant for N. E. F. A. (XXXVI—25-2-70), 70-71.

**POWER PROJECT (S) :**

Power Projects under construction in Himachal Pradesh. (XXXVII—4-3-70), 42-45.

**POWER SHORTAGE :**

Power shortage in Madhya Pradesh. (XXXVII—11-3-70), 130-31.

Steps to avoid Powerfamine. (XL—29-4-70), 91-92.

**POWER STATION (S) :**

Capacity of Rana Pratap Sagar Dam, power station (XXXVII—11-3-70), 145-46.

Indraprastha Power Station, New Delhi. (XXXVII—11-3-70), 50-51.

Setting up of 200 MW, Power Station (XXXVI—25-2-70), 138-39.

**POWER SUPPLY :**

Assessment of requirements of Power Supply to Goa. (XXXVII—18-3-70), 183-84.

Power Supply to Uttar Pradesh. (XXXVI—25-2-70), 112-13. See also "Electricity"

**POWER TARIFF :**

State Government's proposal for increase in power tariff for agriculture. (XXXVII—11-3-70), 80-81.

**POWER TILLERS :**

Demand of wheel tractors, power tiller and crawler tractor still 1973-74. (XXVIII—2-4-70), 49-50.

**POWER LOOMS :**

Art silk power looms in Amfitsar working at low capacity. (XLI—15-5-70), 99.

Assistance to Handloom Weavers of Maharashtra to change over to Power Loom. (XXXVII—18-3-70), 179-80.

Grant of L-4 Licences for, Power Looms (XXXIX—6-4-70), 90.

Installation of powerlooms in Madhya Pradesh. (XXXIX—8-4-70), 133-34.

Loan given to powerloom owners in the States of Maharashtra and Madhya Pradesh. (XXXIX—13-4-70), 57.

Loans to Poor Weavers by Nationalised Banks for purchasing, Power Looms (XL—4-5-70), 65.

Powerlooms in Rajasthan. (XLI—6-5-70), 78-79.

Powerloom Operators of East Nimar District of Madhya Pradesh. (XXXIX—13-4-70), 96.

**POWER LOOM INDUSTRY :**

Crisis in, Power Looms Industry (XXXVII—18-3-70) 127-28.

Crisis in powerlooms Industry of Madhya Pradesh. (XXXVII—4-3-70), 172-73.

Development of Powerloom Industry in Madhya Pradesh. (XXXVII—4-3-70), 171-72.

Financial assistance to, Power Loom Industry. (XXXVIII—25-3-70), 161-62.

**POWERLOOMS OWNERS :**

Loans to Powerlooms Owners of Burhanpur. (XXXIX—6-4-70), 70.

**PRECIOUS STONES :**

Diamond rocks found near Mahanadi River at Hirakud (Orissa). (XXXVII—9-3-70), 270.

**PRECIOUS STONES—Contd.**

- Enquiry into seizure of Smuggled Diamonds (XXXVII—9-3-70), 279.
- Import/Export of Diamonds and Jewels. (XL—22-4-70), 183.
- New Diamond Mines spotted in Andhra Pradesh. (XXXVII—9-3-70), 389.

**PRECISION INSTRUMENTS :**

- Diversification of production at precision Instruments Plant at Kota. (XXXIX—7-4-70), 76-77.

**PRECISION INSTRUMENTS FACTORY :**

- Acquisition of land for precision instruments factory in Kerala. (XLI—12-5-70), 97-98.
- Investment and production in Precision Instruments Plant, Kota. (XL—21-4-70), 133-34.
- Staff employed in Precision Instruments Plant, Kota. (XL—21-4-70), 130-33.
- Sub-leasing of land acquired for precision tool factory at Talghat for sugarcane cultivation. (XXXVII—10-3-70), 212.

**PRE-FABRICATED HOUSES :**

- Extension given to Expert Committee appointed to examine proposals for new pre-fabricated Housing factories. (XLI—18-5-70), 119.

**PRELIMINARY ENGINEERING DEGREE COURSE:**

- Duration of Preliminary Engineering Course (XXXVII—13-3-70), 108-09.

**PRELIMINARY TRAFFIC AND TRANSPORTATION PLANNING STUDY TEAM :**

- Implementation of recommendations of. (XXXVIII—24-3-70), 47-49.

**PRESIDENT'S ADDRESS:**

*Debates*

- Laid on the Table. (XXXVI—20-2-70), 1-31.
- Motion of Thanks on Presidents Address (XXXVI—23-2-70), 201-330.
- Amendments. (XXXVI—25-2-70), 235-84 (26-2-70), 253-360, (27-2-70), 251-58, (3-3-70), 234, 336, (XXXVII—4-3-70) 211-28.
- Message from the President on motion of Thanks on President's Address (XXXVII—9-3-70), 460.

**PRESIDENT'S AWARD :**

- President's Awards for the Officials of Income Tax Department. (XXXVI—23-2-70), 182-83.

**PRESIDENTIAL ELECTION :**

- Non-broadcasting by AIR Supreme Court proceedings on Presidential Election (XL—30-4-70), 124.
- Petitions against election of President (XXXVIII—24-3-70); 386.
- Radio peace and progress Radio Moscow and Radio Peking criticism during Presidential Election 1969. (XXXVII—18-3-70), 71-72.

**PRESIDENT NASSER :**

- President Nasser's message to Prime Minister on West Asia situation. (XXXVI—18-3-70), 150-51.

**PRESS :**

- Characteristics of India Press-Vis-a-vis American and British Press. (XLI—14-5-70), 209.
- Formulation of Principles for Planning India Press during Fourth Plan. (XXXVIII—2-4-70), 58-89.
- Indo-UAR coordination re press and radio (XXXVIII—26-3-70), 67-68.
- Nationalisation Press of (XXXVII—18-3-70), 39-40.
- Printing of Govt. Publications in Diglot Form in Private Presses. (XXXVI—23-2-70), 175-76.

**PRESS ADVISORY COUNCIL. Press Advisory Council (XXXVIII—5-3-70), 213-15.**

**PRESS CONFERENCE (S) :**

- Alleged criticism of Government by foreign private sector collaborator at a press Conference of Lube India limited (XXXVII—9-3-70), 354.
- Press conference addressed by Chairman Railway Board on. 23-2-70. (XXXVIII—24-3-70), 327.

**PRESS CORRESPONDENT(S) :**

- Alleged misuse of facilities given to accredited Press Correspondents. (XXXVII—26-3-70), 62-63.
- Defence security passes for. (XXXVIII—26-3-70), 72-73.
- Manhandling of Press Correspondents and Photographers at Indraprastha Bhawan, New Delhi. (XXXVII—13-3-70), 114-15.



**PRESS COUNCIL :**

Implementation of recommendations of press commission. (XXXVIII—26-3-70), 121-123.

**PRESS COUNCIL ACT.** Press Council Act, XXXVI—26-2-70, 205-06.

**PRESS INFORMATION BUREAU :**

Expenditure on running of New Offices of P.I.B. to be opened during fourth Five Year Plan. (XLI—14-5-70), 124.

Impact of P.I.B. Wall Newspaper on the people. (XLI—14-5-70), 165-66.

Notice served on Government regarding title of Press Information Bureau Newspaper "Hamara Desh". (XXXVII—12-3-70), 193-94.

P.I.B. Offices in Backward Areas. (XXXIX 9-4-70), 51-52.

Request by PIB for facilities to correspondents accredited to Government of India representing out-station daily Newspapers. (XI I—20-5-70), 75-76.

**PRESS INSTITUTE OF INDIA :**

Asia foundation grants to Press Institute of India. (XLI—20-5-70), 69.

**PRESS RELEASE(S) :**

Issue of Press Release in Hindi. (XLI—14-5-70), 139.

**PRESS TRUST OF INDIA :**

Death of a Senior Reporter of P.T.I. in suspicious circumstances. (XXXVIII—24-3-70), 93.

Misleading Press Trust of India news (XXXVII—5-3-70), 208-09.

Strike Notice by PTI Employees. (XXXVI —26-2-70), 80-81.

**PRETORIA:**

Mass removal of Indians from Pretoria (XXXVII—4-3-70), 183.

**PREVENTIVE DETENTION ACT :**

Effect of lapse of Preventive Detention Act in States. (XXXVII—9-3-70), 221.

Release of detenus on Expiry of preventive detention Act. (XXXVI—27-2-70) 42, (XXXVII—9-3-70), 184.

**PRICE(S):**

Announcement of prices of Oil Seeds in Advance. (XLI—14-5-70), 93-94.

**PRICE (S)—Contd.**

Comparative prices of commodities manufactured by Foreign Companies in India. (XXXVIII—24-3-70), 257-58.

Complaint by P.O.C. Pharmaceuticals regarding delay in getting approval of prices for sale of their products. (XXXVI—2-3-70), 135-36.

Control over price of Vanaspati Ghee. (XXXVIII—12-3-70), 103-04.

Demand for increasing prices of controlled varieties of cloth. (XL—29-4-70), 44-45.

Demand of Cycle manufacturers for increase in price of Bicycles. (XXXVI—24-2-70), 182.

Demand of U. P. Government to increase price of sugarcane. (XL—23-8-70), 158-59.

Effect of High Prices of Commodities on Internal Trade. (XXXVI—3-3-70), 194-96.

Effect of increase in Steel prices on industrial production and prices of consumer goods. (XXXVI—24-2-70), 102.

Excess Price charged by Dealers for Petrol Mixed with Diesel from Tourists. (XXXIX —20-4-70), 63.

Expansion of Fair Price Shops to check rising trend of prices. (XXXVII—17-3-70), 58-59.

Fall in price of fertilisers. (XXXVII—16-3-70), 74-75.

Fall in price of foodgrains. (XLI—14-5-70), 48.

Fall in the prices of Raw Jute. (XXXVII—4-3-70), 148-49.

Fall in the price of Soyabean. (XLI—14-5-70), 52-53.

Fixation of Aluminium price by Bureau of Industrial Costs and prices. (XLI—18-5-70), 92.

Fixation of price of agricultural produce during Fourth Plan. (XXXVII—12-3-70), 50-51.

Fixation of price of rubber (XLI—13-5-70), 183.

Frequent Fluctuation in Price of Vanaspati Ghee. (XXXVII—5-3-70), 129-30.

High prices charged by drug manufacturers in India for their products. (XXXVII—16-3-70), 173-74.

High Prices of Drugs. (XXXIX—20-4-70), 30-41, 44-45.

## PRICE (S)—Contd.

- Impact of increase in prices of Steel. (XXXVI—24-2-70), 78-79.
- Impact of increase in prices of Steel on consumer goods. (XXXVI—24-2-70), 79-80.
- Impact of rise in price of steel on export of Engineering goods. (XXXVII—11-3-70), 121-22.
- Increase in coal prices. (XXXVII—16-3-70), 164-65.
- Increase in cost of building materials in Delhi. (XXXVIII—30-3-70), 157.
- Increase/decrease in prices. (XLI—18-5-70), 136.
- Increase in price of articles after announcement of Budget proposal for 1970-71. (XXXIX—14-4-70), 73.
- Increase in Price of Coca-Cola. (XXXIX—7-4-70), 61-62.
- Increase in Prices of cotton varieties. (XI—29-4-70), 58-59.
- Increase in price of Edible Oils. (XXXVII—5-3-70), 156-57.
- Increase in price of Paper by Paper Industry. (XXXVI—24-2-70), 33-34.
- Increase in Prices of Petrol and Kerosene. (XLI—18-5-70), 120.
- Increase in Price of Steel. (XXXVI—24-2-70), 229-30.
- Increase in price of Tata Truck and Bus Chassis. (XXXVII—17-3-70), 161-62.
- Increase in Steel prices. (XXXVI—24-2-70), 214-16, 221-22.
- Increase in the price of agricultural products. (XXXVII—5-3-70), 56-57.
- Instability of prices of cotton. (XXXVII—4-3-70), 104-106.
- Letter from a M. P. regarding soaring price of paper. (XXXVIII—31-3-70), 99.
- Measure for Reducing Costs of drugs. (XXXIX—6-4-1970), 88-89.
- Norms for fixation of prices of drugs by development council for drugs and pharmaceuticals. (XXXVII—16-3-70), 172-73.
- Objection by Rajasthan Government to Fixation of High Prices of Wheat. (XXXIX 9-4-70), 99.
- Panel to advise on Industrial prices. (XXXVI—24-2-70), 58.

## PRICE(S)—Contd.

- Prices of Consumer and Food items. (XXXVI—23-2-70), 193-94.
- Price Control on Bricks. (XXXVI—23-2-70), 43-44.
- Price control on Cement. (XX XVI—3-3-70), 37.
- Prices of cotton. (XXXVII—4-3-70), 104, (11-3-70), 93-94.
- Pice of cotton yarn. (XXXVII—11-3-70), 151-52.
- Price of 'Modern Bread'. (XXXVII—5-3-70), 179.
- Price of Natural Rubber. (XXXVI—25-2-70), 151-52.
- Price of Nylon Yarn. (XXXVII—18-3-70), 141-42.
- Price of Steel. (XXXVI—24-2-70), 231-33.
- PRICE POLICY:
- Rabi Price Policy (St). (XXXIX—6-4-70), 325.
- Price support programme for crops other than foodgrains (XXXVIII—26-3-70), 50-51.
- Production and prices of oilseeds during Second and Third Plan Periods. (XXXVII—12-3-70), 189-90.
- Protest by Mysore Government regarding increase in Steel prices. (XXXVI—3-3-70), 82.
- Punjab Government request for Remunerative prices of foodgrains and price freeze. (XXXIX—9-4-70), 121.
- Purchase price and results of use of indigenous and imported fertilizers. (XI—23-4-70), 137-39.
- Raising of sale and re-purchase prices of Units of Unit Trust of India. (XXXVI—2-3-70), 36-37.
- Reduction in prices of Chemical products. (XXXVI—12-3-70), 188-90.
- Reduction in prices of Crude Oil and Petroleum Products. (XXXVI—23-2-70), 49.
- Reduction in prices of departmental stationery. (XXXVII—12-3-70), 149.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Restoration of voluntary price control by Vanaspati Industry. (XI—23-4-70), 201-02.

## PRICE (S)—Contd.

- Rise in prices of Batteries for Cars/Motor-Cycles/Scooters. (XXXIX—7.4-70), 111-12.
- Rise in prices of construction materials. (XXXVIII—24.3-70), 355.
- Rise in price of consumer goods due to revision in Steel prices. (XXXVI—24-2-70), 158.
- Rise in price of foodgrains. (XXXVII—12-3-70), 197.
- Rise in prices of commodities food grains and essential commodities. (XXXVII—16-3-70), 140-42.
- Rise in Prices of food grains, Sugar and other Essential Commodities after announcement of Budget. (XXXIX—7.4-70), 65-68.
- Rise in prices of paper after decontrol. (XXXIX—7.4-70), 113-14.
- Rise in price of Steel. (XXXVI—24-2-70), 10-18.
- Rise in price of vanaspathi ghee. (XXXVII—12-3-70), 26-31.
- Rise in Steel price. (XXXVII—10-3-70), 142.
- Rise in prices of cotton. (XXXVI—25-2-70), 168-69.
- Rise in the prices of Nylon Yarn. (XXXVI—25-2-70), 120-22.
- Rise in wholesale price index. (XXXVI—2-3-70), 209-10.
- Share price paid to Sahu Jains. (XXXVI—24-2-70), 171.
- Statement made by the Prime Minister in Madras re price rising trend. (XLI—18-5-70), 119.
- Steel Prices. (XXXVI—3-3-70), 205.
- Support price of cotton. (XXXVII—11-3-70), 9-15.
- Tariff Commission's Recommendations Re. Alcohol Price Structure. (XXXIX—6-4-1970), 81-82.
- Tax content in the prices of Scooters and Motor Cars. (XXXVI—3-3-70), 56-57.
- Uniform import price of iron ore. (XXXVII—11-3-70), 86-87.
- Upward trend in prices. (XXXVII—8-3-70), 65.
- Views of Coimbatore Research Institute regarding fixation of sugarcane prices. (XI—23-4-70), 105-06.

## PRICE (S)—Contd.

- Views of the Indian cotton development council about the price of cotton. (XLI—20-5-70), 83.
- Whole sale price index. (XLI—11-5-70), 54-55.
- PRIMARY CREDIT—SOCIETY(IES) :**
- Pilot Scheme of financing of primary credit societies by commercial Banks. (XL—23-4-70), 164.
- PRIMARY EDUCATION SYSTEM:**
- Overhauling of Primary Education System (XXXVII—13-3-70), 116-117
- PRIMARY HEALTH CENTRES.** (XXXVI—2-3-70), 52-53.
- Primary Health Centres running without doctors in Manipur. (XXXVI—2-3-70), 116-17.
- UNICEF Aid to. (XI—1-5-70), 139-40.
- Upgradation of Primary Health Centres (XXXVI—2-3-70), 199, 201.
- PRIME MINISTER :**
- Consultation with State Chief Minister before Prime Minister's Tour to that State. (XXXVII—9-3-70), 235.
- Denial by Prime Minister of charges by Ex-Chief Minister of U. P. (XXXVI—25-2-70), 139-40.
- Exchange of letters among Prime Ministers of India, U. S. S. R. and Pakistan President. (XXXVI—25-2-70), 71-72.
- Expenditure incurred in connection with PM's tour during the last mid-term elections. (XXXVIII—3-4-70), 174.
- Expenditure incurred on P.M.s. Tours in I.A.F. Planes. (XXXVII—18-3-70), 126.
- Expenditure on Prime Ministers tours to States. (XXXVIII—24-3-70), 114, 225-26.
- Expenditure on tours of Prime Minister to U. P. (XXXVI—27-2-70), 150-52.
- Faridabad Shoe Factories workers Meet with Prime Minister. (XXXIX—9-4-165).
- Foreign Bank Account of Prime Minister and other Ministers. (XXXIX—20-1-70 88-89).
- Letter written by Shrimati Tarkeshwari Saha to the Prime Minister. (XXXVII—18-3-70), 126-27.

**PRIME MINISTER—Contd.**

- Market rent of present premises occupied by Prime Minister (XLI—11-5-70), 158.
- Meeting of a Delegation of All India Life Insurance Employees Federation with Prime Minister (XXXIX—6-4-70), 44.
- Memorandum presented by a deputation of of DIU employees union to Prime Minister (XXXVIII—3-4-70), 195-96.
- Memorandum submitted to Prime Minister by Members of Legislative Assembly of Maharashtra (XLI—12-5-70), 95.
- New House for the—Prime Minister (XL—27-4-70), 86-87. New residence for— (XXXVI—23-2-70), 119.
- P.R.Os. accompanying the Prime Minister for Bombay congress (R) Session. (XXXVII—11-3-70), 171.
- Plots to kill. Prime Minister (XXXVI—27-2-70), 161-62.
- Police firing in Impial during Prime Minister's visit. (XXXVII—9-3-70), 112.
- Powers of. Prime Minister (XXXVI—27-2-70), 61-62.
- Prime Minister's assurances re Additional Refining capacity and Petrochemical Complex in Assam. (XXXIX—8-4-70), 30-38.
- Prime Minister's meeting with Journalists (XXXVI—25-2-70), 79-80.
- Prime Minister's meeting with Sheikh Mohd. Abdullah. (XXXVII—18-3-70), 88-89.
- Prime Minister's speeches in U. P. (XXXIX—10-4-70), 59.
- Prime Minister's statement re backwardness of Eastern U. P. (XXXVI—25-2-70), 106-07.
- Prime Minister's visit to Madras in an I.A.F. Plane. (XXXVI—25-2-70), 101.
- Prime Minister's visit to south East Asia. (XXXVII—11-3-70), 144.
- Provision of Helipads during Prime Minister's tours to U. P. (XXXVI—27-2-70), 151-52.
- Security arrangements during Prime Minister's tour of Uttar Pradesh. (XXXVI—27-2-70), 187.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 7-19.
- Talks with Afghan Prime Minister. (XXXVII—18-3-70), 111-12.

**PRIME MINISTER'S RESIDENCE :**

- New residence for Prime Minister. (XXXVI—23-2-70), 119.

**PRIME MINISTER SECTT:**

- Employees of Prime Ministers' Secretariat suspended due to their participation in 19th September, 1968 Strike. (XL—29-4-70), 153-54.
- Improvement in Press and Information Wing of. (XXXVI—25-2-70), 98-99.
- Letters received and replied to in Hindi in the office under Prime Minister, (XLI—20-5-70), 99-100.
- Temporary posts not converted into permanent posts in Prime Minister's Secretariat, its attached and subordinate offices. (XLI—13-5-70), 146.

**PRINCIPAL(S) :**

- Attack on principals and teachers by students during annual examinations in various states. (XL—24-4-70), 39.
- Posts of Principal and Vice-Principal in Higher Secondary Schools in Manipur. (XXXVII—13-3-70), 168-69.
- Retirement age of Principals of Higher Secondary Schools, Delhi. (XXXIX—10-4-70), 163.

**PRINTING CAPACITY :**

- Printing Capacity of Govt. Printing Paper Publications presses for Hindi (XXXVI—2-3-70), 186-87.

**PRINTING PAPER :**

- Committee to remove shortage of white (XLI—5-5-70), 90-91.
- Shortage of white. (XXXVII—17-3-70), 147.

**PRINTING PRESSES :**

- Counterfeit Currency. Printing Presses (XXXIX—6-4-70), 61-62.
- Legislation against printing presses, Publishers and writers for anonymous publications. (XLI—14-5-70), 216.
- Setting up of Printing presses in 4th Plan Period. (XL—4-3-70), 163-64.
- Setting up of Security Press. (XXXVII—9-3-70), 325.
- See also "Government Press(es)".

**PRISON(S) :**

- Measures for Prison Reforms. (XLI—12-5-70), 93.
- Prison Reforms. (XL—27-4-70), 149.

**PRISONER(S):**

- Indian Prisoners in Portugal. (XXXVII—13-3-70), 88-89.

**PRIVATE CONCERNS :**

- Import/export by. (XLI—20-5-70), 87.  
 Import of Arms into India from Private Firms in Foreign Countries. (XL—29-4-70), 48-49.  
 Loss to depositors due to private firms becoming Bankrupt. (XXXIX—7-4-70), 88-89.  
 Registration of private companies. (XXXVII—17-3-70), 95-96.

**PRIVATE FINANCING AGENCIES :**

- R. B. I. curb on, (XXXIX—20-4-70), 64-65.

**PRIVATE SECTOR :**

- Accommodation for Workers in Private Sector Concerns. (XXXVI—26-2-70), 28-29.  
 Companies in private sector with foreign collaboration. (XXXVII—17-3-70), 56.  
 Contribution of private sector in Defence Production. (XXXVII—11-3-70), 170-71.  
 Criticism of Govt. for checking the growth of. (XXXIX—7-4-70), 109.  
 Decision by Private Sector Units to Cut Down Production Targets of Fertilisers. (XXXIX—20-4-70), 200.  
 Expansion of automobile Units in. (XXXVII—17-3-70), 67-68.  
 Expenditure on research and development in private sector.—(XXXVIII—24-3-70), 329-30.  
 Foreign investment in, (XLI—11-5-70), 139-40.  
 Guidelines for the growth of public and (XXXVIII—24-3-70), 319-20.  
 Hotels in Public and, (XXXVII—13-3-70), 128-29.  
 Incometax paid by fertiliser companies in the, (XXXVII—16-3-70), 135-36.  
 Mode of recruitment of workers in collieries in Bihar and west Bengal in, (XXXVII—12-3-70), 53-54.  
 Opportunities for private sector for industrial development of India. (XL—21-4-70), 35-36.  
 Permission to private sector units to manufacture telephone cables. (XL—21-4-70), 143-44.  
 Pig iron plant at Bhavnagar in, (XXXVI—3-3-70), 57.

**PRIVATE SECTOR—Contd.**

- Policy of Government. regarding Hotels in, (XXXVI—27-2-70), 58.  
 Registered private undertakings. (XLI—5-5-70), 64-66.  
 Restriction on expansion and production in, (XXVI—3-3-70), 47-48.  
 Role of private sector in Industrial Field. (XXXVII—10-3-70), 125-26.  
 Scheme for further production in Private Sector due to losses in Public Sector. (XXXVI—24-2-70), 133-34.  
 Setting up of a shipyard in private sector at Sikka port (Saurashtra) (XLI—5-5-70), 76-77.  
 Shri J. R. D. Tata's criticism of Industrial Policy relating to. (XXXVI—24-2-70), 113-14.  
 Vanaspati Oil Factories in Public and (XL—23-4-70), 74-75.

**PRIVILEGES OF M. P.S.**

- Codification of Privileges of M.Ps. (XXXVII—13-3-70), 136-37.

**PRIVY PURSES.**

- Abolition of, (XXXVI—27-2-70), 52-53, 134-35, (XL—1-5-70), 44-45.  
 Contesting of General Elections by Ex-Rulers on Privy Purses issue. (XXXVII—9-3-70), 172.  
 Opinion of Attorney. General re. abolition of, (XXXIX—17-4-70), 89.  
 Privy Purses and Privileges of Rulers of former Indian States. (XXXIX—10-4-70), 178.  
 Privy Purses enjoyed by family members of ex-rulers. (XLI—8-5-70), 34.  
 Reapproachment with princes on, (XL—1-5-70), 186-87.  
 Suggestions to obtain Supreme Court's opinion to abolish Privy Purses and Privileges of former Rulers. (XXXVIII—24-3-70), 119.

**Debates**

- Re: Abolition of Privy Purses (XXXVI—28-2-70), 1-7.

- PRIZE(S)—Prizes received from foreign countries by persons belonging to Madhya Pradesh. (XXXVII—11-3-70), 181.

**PROCUREMENT PRICE(S).** Demand of Wheat producing States to Increase Procurement prices of Wheat. (XXXIX—9-4-70), 163-64.

**PROFIT(S) :**

Ceilings on profits of S. T. C. (XXXVII—18-2-70), 195-96.

Profits or Losses incurred by Public Sector Undertakings. (XXXIX—20-4-70), 95-97.

**PROGRAMME EVALUATION COMMITTEE** Report on the study of agricultural problem made by programme evaluation Committee of Ministry of Food and Agriculture. (XXXVII—12-3-70), 46.

**PROHIBITION:**

Centres offer of compensation to States for introducing, (XLI—12-5-70), 173.

Consequences of drinking, (XLI—5-5-70), 130.

Code of Conduct for Government employees to prohibit drinking. (XXXIX—17-4-70), 166-67.

Demand for taking of oath of allegiance towards principles of prohibition by M.Ps. and Legislators. (XXXVII—10-3-70), 98-99.

International Conference on Prohibition held in New Delhi. (XXXVI—3-3-70), 69.

Introduction of total. (XXXIX—7-4-70), 152.

Memoandum submitted by a deputation of Standing Committee of Gandhi Centenary on prohibition to P.M. (XLI—5-5-70), 100-01.

Prohibition during Gandhi Centenary Year. (XXXVI—3-3-70), 138-39.

Prohibition in Delhi. (XXXVIII—31-3-70), 148.

Prohibition in Pauri-Garhwal. (XXXIX—7-4-70), 74-75.

Reimbursement of loss of Rajasthan incurred as a result of, (XXXVIII—31-3-70), 65.

Scrapping of Prohibition by States during Gandhi Centenary Year. (XXXVII—10-3-70), 84.

Scrapping of prohibition in Haryana. (XXXVIII—31-3-70), 64.

Suggestion of Fifth Finance Commission to State Governments re., (XL—21-6-70), 70-71.

**PROHIBITION—Contd.**

Total prohibition in Delhi. (XLI—19-5-70), 81.

*Debates*

Report of study team on prohibition (M). (XLI—7-5-70), 247-94, (8-5-70), 201-11.

**PROJECT(S) :**

Central Industrial Projects in Madhya Pradesh. (XXXIX—13-4-70), 57-58.

Development of Major Ports and new. (XXXVIII—24-3-70), 154.

Discussion with Chairman, State Committee for foreign economic relations, U. S. S. R. re. expansion of Soviet aided, (XXXVII—11-3-70), 45-44.

Inter-union rivalries among Labour Force Working in Projects under the Ministry of Petroleum and Chemicals and Mines and Metals. (XXXVI—2-3-70), 78.

Irrigation and power project run with the assistance of World Bank and United Nations Organisations. (XXXVII—11-3-70), 63.

Projects approved by Planning Commission on which work has not started. (XL—22-4-70), 91.

Projects for change of unirrigated areas to cultivable land. (XXXVI—26-2-70), 180-81.

Projects for feeding programmes in Educational and Social Welfare Institutions. (XLI—14-5-70), 92-93.

Projects of Maharashtra pending Clearances. (XXXVII—11-3-70), 61-62.

Project under construction in Bihar. (XXXVII—4-3-70), 185-86.

Promotion of lower Division Clerks to upper Division in Sunouli-Pokhia Highways Construction Project. (XXXVII—9-3-70), 377.

Selection of Projects for being placed before the World Bank Team. (XXXVII—18-3-70), 115-16.

Setting up consortia to undertake construction projects in India and abroad. (XXXVII—16-3-70), 81-82.

Setting up of projects for manufacture of telescopic equipments. (XXXVII—17-3-70), 83-84.

Setting up of Projects for the production of defence equipments. (XXXVII—18-3-70), 111.

Synthetic Rubber and Acrylonitrile Monomer. (XL—27-4-70), 104.

**PROJECT(S)—Contd.**

Working of Indo-Norwegian Project for Exploratory Fishing on Kerala Coast. (XXXVI—26-2-70), 214-15.

**PROOF AND EXPERIMENTAL CENTRES:** Development and expansion of Proof and Experimental Centre at Balasore. (XXXVII—18-3-70), 99-101.

**PROPERTY (IES) :**

Acquisition of private house of Gun Carriage Factory Estate, Jabalpur. (XL—29-4-70), 137.

Ceiling on private property (XLI—19-5-70), 77-78.

Deletion of fundamental right relating to (XLI—5-5-70), 83.

Estimates of Landed, (XXXIX—13-4-70), 183-84.

Imposition of Death Duty on the property of Maharaja of Darbhanga, (XXXVII—16-3-70), 195-96.

Indo-Pak War Seizure and Disposal of, (XXXVII—11-3-70), 126-27.

Loss to property in West Bengal due to political disturbances. (XXXIX—10-4-70), 189.

Property acquired by present and former Central Ministers in Delhi and in Suburban areas. (XXXVII—11-3-70), 152-53.

Requisition of Private Property for Defence purposes in Goa. (XXXVII—18-3-70), 165-66.

*Debates*

Right to Property (Res.) (XL—1-3-70), 264-322.

**PROPERTY RIGHTS.** Views expressed by Minister of State for Industrial Development regarding Urban Property Rights. (XXXVII—4-3-70), 73-74.

*Debates*

Right to Property (Res.) (XXXIX—17-4-70), 283-302.

**PROSTITUTION.** Statement by Secretary Nari Raksha Samiti regarding prevalence of Prostitution. (XXXIX—7-4-70), 58-59.

**PROTECTED ANIMAL(S)** Tiger as "Protected Animal". (XXVI—26-2-70), 179-80.

**PROTEIN :**

Production of cotton seed protein products. (XXXVIII—26-3-70), 80-81.

Protein produced at Gujarat Oil Refinery (XXXVI—23-2-70), 128-29.

**PROVIDENT FUND:**

Inclusion of Mazdoors as Members of Coal Mines Provident Fund Contribution Scheme. (XXXIX—16-4-70), 129.

Introduction of Employees Provident Fund and E. S. I. Schemes in Cashew Industry in Kerala. (XXXVI—26-2-70), 213-14.

Non-Deposit of EPF Dues by Employers in Kanpur. (XL—23-4-70), 125.

Raising of rate of interest of employees. (XXXVIII—26-3-70), 157-58.

Recovery of dues from employers to Employees Provident Fund Scheme (XLI—7-5-70), 29-30.

Revision of employees provident fund rules (XXXIX—16-4-70), 52.

Transfer of provident fund accounts from one Railway to another. (XXXVII—17-3-70), 54-55.

Uniformity in rates of interest on Public and General Provident Fund Accounts. (XXVII—16-3-70), 34-35.

**PUBLIC ADMINISTRATION.** Paul Appleby report on Indian Administration, (XLI—15-5-70), 34-35.

**PUBLIC AUCTION:** Leasing out of Central Railway Agricultural Field near Hoshangabad Railway Station by Public Auction. (XXXVI—10-3-70), 185-86.

**PUBLIC CALL OFFICE(S):**

Opening of Public Call Office at Bhaptiahi (Bihar). (XL—23-4-70), 126-27.

Opening of Public Call Offices in Rajasthan. (XL—30-4-70), 60.

Public Call Office at Singla, Darbhanga (Bihar). (XXXIX—9-4-70), 162-63.

Public Call offices in Darbhanga District. (XLI—14-5-70), 114.

Public Call Offices in rural areas. (XXXVII—5-3-70), 158-59.

Setting up of Public Telephone booths in Jaipur Division. (XLI—14-5-70), 196-97.

**PUBLIC CALL OFFICE(S).—Contd.**

Telegraph Offices, Public Call Offices opened in Shahabad and Darbhanga, Bihar, (XL—23-4-70), 118.

**PUBLIC CLAIMS ON RAILWAY.**—Recommendations of enquiry commission on causes of delay in setting public claims (XLI—5-5-70), 128-29.

**PUBLIC CONVENIENCES.**—Construction of Latrines in Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 110.

**PUBLIC DEBT.**—Non-Payment of Pak Contribution toward of undivided India. (XXXVII—9-3-70), 302.

**PUBLIC GRIEVANCES.**—Speakers' corner in New Delhi for ventilating, (XLI—15-5-70), 40.

**PUBLIC HEALTH.**—Expenditure on Health Improvement Schemes. (XXXVI—23-2-70), 186-90.

**PUBLIC HOLIDAYS.**—Declaration of 1st May as, (XL—1-5-70), 51.

**PUBLIC SCHOOLS** (XLI—8-5-70), 143.

Increase in number of merit scholarships for admission to, (XXXVII—9-3-70), 214.

Merit scholarship examination for admission to Residential, (XXXVIII—9-3-70), 213.

Mode of selection for admission to residential public schools under Merit Scholarship scheme. (XLI—15-5-70), 180-81.

Public schools in Delhi/New Delhi. (XLI—8-5-70), 72.

Residential public schools under merit scholarship scheme. (XLI—16-3-70), 179.

Revision of rates of payment for guardians of children admitted to Public Schools on Scholarships. (XXXVIII—24-3-70), 180.

Rules for setting up public schools. (XLI—15-5-70), 67-68.

**PUBLIC SECTOR:**

Alleged Artificial increase in Public Sector Outlay in Fourth Plan. (XXXVII—4-3-70), 98.

Annual rent paid for accommodation occupied by the public sector undertakings, (XLI—11-5-70), 130-31.

**PUBLIC SECTOR—Contd.**

Assistance offered by Polish-French Consortium for Fertilizer plant in, (XXXIX—20-4-70), 202-203.

Corporation in Public Sector to manufacture Paper. (XXXVI—24-2-70), 59-60.

Earning of Profit by Hotels in, (XXXVI—27-2-70), 109-110.

Employment potentialities in Public Sector Undertakings. (XLI—14-5-70), 99-100

Establishment of a Paper Corporation in (XXXVI—24-2-70), 194-95.

Establishment of Tractor Plant in. (XXXV—24-2-70), 227.

Factories in Public Sector in Rajasthan (XXXIX—6-4-70), 85-86.

Funds for Cheap Houses in Urban Areas by, (XXXVI—2-3-70), 34-35.

Guidelines for the growth of public and private sectors. (XXXVIII—24-3-70), 319-20.

Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.

Instalment of machinery for Vanaspati Oil in, (XLI—14-5-70), 160.

Linking Up of salaries and allowance of employees of public sector undertaking with production. (XLI—11-8-70), 86-87

Non-establishment of large-scale Public Sector Undertakings in Punjab. (XLI—6-5-70), 55.

Production of Consumer goods in. (XXXVI—3-3-70), 205-06.

Public sector industries in Haryana (XLI—11-5-70), 88-89.

Public Sector Industries in Ladakh (XXXIX—7-4-70), 155-56.

Public Sector Projects in Gujarat. (XXXIX—8-4-70), 63-64.

Public Sector Projects in Orissa. (XXXVIII—30-3-70), 99.

Sale of drugs through Public Sector agencies. (XLI—18-5-70), 82.

Setting up of industries in, (XXXVI—24-2-70), 74-75.

Setting up of industries in Gujarat during 1970-71. (XLI—20-3-70), 58-59.

Setting up of vegetable ghee manufacturing Units in, (XXXVII—12-3-70), 112.



**PUBLIC SECTOR.—Contd.**

- Service conditions of workers in, (XXXVII—12-3-70), 162.
- Starting of Industries in Public Sector for consumer goods. (XXXVII—17-3-70), 100.
- Tractor Factory in, (XXXVI—3-3-70), 59.
- Vanaspati Oil Factories in Public and Private Sectors. (XL—23-4-70), 74-75.
- PUBLIC SECTOR UNDERTAKINGS:**  
(XXXVI—2-3-70), 187-88.
- Accommodation for Public Undertakings in Delhi. (XL—4-5-70), 67-68.
- Advertisement space for Public Sector Undertakings and nationalised banks in Souvenir published by A.I.C.C. (XXXVII—16-3-70), 79-80.
- Ancillary industries around public sector Industrial Units. (XXXVIII—24-3-70), 277-79.
- Ancillary Industries around Public Sector Undertakings in Madhya Pradesh. (XXXVI—3-3-70), 176-78.
- Application of central labour laws to Public Undertakings in Madhya Pradesh. (XLI—7-5-70), 128.
- Appointment in Public Sector enterprises. (XXXVII—16-3-70), 205-07.
- Bonus paid to Workers in, (XXXIX—13-4-70).
- Boosting of Exports by Public Undertakings. (XXXVI—2-3-70), 73-74.
- Clubs for Russian technicians in Public Undertakings. (XXXVI—24-2-70), 164.
- Code of discipline in Government Undertakings. (XL—30-4-70), 1-5.
- Committee on Public Relations Objectives of Public Undertakings. (XL—27-4-70), 213-14.
- Deputationist in. (XXXVII—9-3-70), 352.
- Economy in the Printing of Annual Reports of Public Undertakings. (XXXIX—6-4-1970), 115.
- Employment potentialities in, (XLI—14-5-70), 99-10.
- Expansion of Public Sector Industries producing Mineral Oils. (XXXIX—6-4-70), 83-84.
- Expenditure by Public Undertakings. (XXXIX—13-4-70), 160-61.
- Hand books of Information on Public Enterprises. (XXXVI—2-3-70), 181-82.
- Import of machinery for projects. (XL—21-4-70), 53.

**PUBLIC SECTOR UNDERTAKINGS—Contd.**

- Improvement in the Working of Public Undertakings. (XXXVI—3-3-70), 169-70.
- Introduction of Central Labour Laws in Central Government Public Undertakings (XL—7-5-70), 64.
- Labour management relations in Public Undertakings. (XLI—11-5-70), 89-92.
- Losses incurred by. (XL—4-5-70), 125-26.
- Losses to, (XXXVIII—30-3-70), 95.
- Meeting of representatives of Public Undertakings. (XXXVII—16-3-70), 85, (XX-XIX—13-4-70), 95-96.
- Non-Official Experts/Directors of Public Undertakings. (XXXVII—10-3-70), 146.
- Panel for selection to Board of Directors of Public Undertakings. (XLI—18-5-70), 49.
- Pending disputes in Public Undertakings, (XLI—5-5-70), 75.
- Plea for Management of Public Sector Undertakings by Technical Persons instead of Politicians and Government Officials. (XXXIX—14-4-70), 118.
- Policy of Rationalisation for Public Undertakings, (XXXIX—20-4-70), 203.
- Price Policy of, (XLI—18-5-70), 107.
- Production of articles by Public Undertaking imported at present. (XXXVIII—30-3-70), 107.
- Production of lubricating Oils at Public Sector refineries. (XXVII—3-3-70), 269.
- Profits or Losses incurred by, (XXIX—20-4-70), 95-97.
- Public sector industries in Jammu and Kashmir, Himachal Pradesh, Punjab, Haryana and Chandigarh. (XLI—5-5-70), 79-80.
- Public Sector Industries in Madhya Pradesh. (XXXIX—6-4-1970), 71-72.
- Public Sector projects in Punjab, Haryana and Chandigarh. (XXXVIII—24-3-70), 290.
- Public Sector Undertakings in Backward areas of Mysore State. (XL—29-4-70), 79-80.
- Public Undertakings having Collaboration with Foreign Firms. (XXXVII—24-3-70), 83.
- Public Undertakings set up with Russian Aid. (XXXVII—17-3-70), 159-60.

**PUBLIC SECTOR UNDERTAKINGS—**  
*Contd.*

- Purchase of goods from Public Sector Units by USSR. (XXXVII—11-3-70), 193-94.
- Quality of production of, (XLI—18-5-70), 100.
- Recruitment policy in Public Undertakings. (XXXVII—9-3-70), 441.
- Reduction in production costs by Public Undertakings. (XXXVII—16-3-70), 88-89.
- Report of High-power Committee on recruitment of Scheduled castes and Scheduled tribes in Public Undertakings. (XXXVII—9-3-70), 218.
- Reservation of posts for Harijans in Public Sector Undertakings and Private Establishments. (XXXVIII—24-3-70), 57-59.
- Reservation of posts for Scheduled Castes and Scheduled Tribes in Government Departments and Public Undertakings. (XXXVII—13-3-70), 181-82.
- Retirement benefits to Government Employees absorbed in Public Undertakings. (XL—27-4-70), 94-95.
- Russian technicians in, (XXXIX—20-4-70), 166-67.
- Selection of Directors of Board of Director of Public Undertakings. (XXXVIII—30-3-70), 85.
- Setting-up of Public Sector Undertakings in States. (XXXVII—18-3-70), 65-66.
- Setting-up of Public Undertakings in States during Fourth Plan. (XLI—20-5-70), 83.
- Strikes in Public Sector in 1968 and 1969. (XXXIX—16-4-70), 53.
- Use of flyash by construction cells of public Undertakings (XLI—11-5-70), 62.
- Workers participation in Management of Public Undertakings. (XXXVI—26-2-70), 192, (XLI—7-5-70), 75, (18-5-70), 72.
- Working of, (XL—27-4-70), 218-220.
- PUBLIC TRUSTS.**—Public trusts taken over by Government. (XLI—11-6-70), 188.
- PUBLIC WORKS DEPTT. :**
- Adjudication appeal on retrenchment in Manipur, P.W.D. (XXXVII—12-3-70), 90.
- Demands of Public Works Department in Andaman and Nicobar Islands. (XXXIX—10-4-70), 194.
- Retirement of P. W. D. Workers in Manipur (XXXVIII—30-3-70), 202.

**PUBLICATION(S) :**

- Assets of 'Patriot' Publications. (XXXVI—3-3-70), 58-59.
- Dailies, Bi-weeklies and Books published by Information and Broadcasting Ministry. (XL—23-4-70), 99-100.
- Discontinuance of Publication of Allahabad Newspapers. (XL—23-4-70), 168-69.
- Handbooks of Information on Public Enterprises. (XXXVI—2-3-70), 181-82.
- Indo-American Collaboration Agreements. Publication of Journals. (XL—28-4-70), 39.
- Israeli protest at flooding of Indian Market with copies of Hitler's Mein Kampf published by Indian Concerns. (XXXVII—18-3-70), 93-94.
- Legislation against printing presses, Publishers and writers for anonymous publications. (XLI—14-5-70), 216.
- Printing Capacity of Govt. presses for Hindi (XXXVI—2-3-70), 186-87.
- Printing of Lok Sabha Debates Publications to Hindi. (XXXVI—23-2-70), 209-10.
- Printing of Thaqaafat-Ul-Hind Magazine (XXXVIII—24-3-70), 51-52.
- Publications brought out by Directorate of Military Regulations and forms. (XXXVI—25-2-70), 51-52.
- Publications brought out by Embassies of Japan and East Germany. (XLI—14-5-70), 87-88.
- Publications issued by Foreign Mission in India. (XL—22-4-70), 161.
- Publication of "Agro-Industries" in Regional Languages. (XXXVI—3-3-70), 108.
- Publications for countering anti-Indian propaganda abroad. (XXXVII—11-3-70), 129.
- Publication of Hindi Edition of 'Nuclear India'. (XXXVII—18-3-70), 117.
- Purchase of publications favouring India's stand on Rabat conference. (XLI—20-5-70), 117-18.
- Reported Libellous attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 5-13.
- Shortage of publications on Mining Technique and methods. (XXXVII—9-3-70), 274.
- PUBLICITY MATERIAL.**—Publicity material sent to Indian mission for distribution. (XLI—20-5-70), 75.

- PUBLISHERS.**—New companies in publishing files in Delhi. (XXXIX—14-4-70), 162, (XLI—5-5-70), 54-55.
- PULIVENDALA PROJECT.**—Pulivendala (Andhra Pradesh) Project report. (XLI—13-5-70), 62.
- PULP.**—Import of pulp. (XLI—13-5-70), 40.
- PULP FACTORY :**
- Pulp Factory in Coimbatore District, (XXXIX—7-4-70), 105-06.
- Setting-up of Pulp Factory in Sikkim, (XLI—6-5-70), 55-56.
- PULP PAPER PROJECT.**—Pulp paper project and newsprint factory in Koraput District in Fourth Plan. (XXXVII—17-3-70), 153.
- See also "paper"
- PULSES :**
- Pulses purchased for army use from Delhi. (XLI—7-5-70), 138-39.
- Technique for Extraction of, (XXXVII—5-3-70), 153.
- Steps to increase output of pulses and other commercial crops. (XLI—14-5-70), 169-70.
- PUMPS.**—Installation of pumps in Madhya Pradesh during Fourth Plan Period. (XXXVII—12-3-70), 82.
- PUMP MFG. INDUSTRY.**—Shortage of raw materials used by pump manufacturing industry. (XLI—5-5-70), 62-63.
- PUMPING SETS :**
- Floating of Pumping Sets in Bihar. (XXXIX—8-4-70), 118.
- Installation of pumping sets for irrigation purposes in Bihar. (XXXVII—5-3-70), 76-77.
- Policy for installation of Diesel Engine and Power Engine Pumping Sets in Bihar and U.P. (XL—23-4-70), 57-59.
- Provision for pumping sets under Fourth Five Year Plan. (XL—6-5-70), 61-62.
- Standardisation of electric and diesel. (XL—21-4-70), 100-01.
- PUNJAB :**
- Abolition of Panchyat Samities in. (XXXIX—9-4-70), 123-24.
- Abolition of Vidhan Parishads of West Bengal and, (XL—21-4-70), 69.
- Allocation of Medical Officers from Punjab to Himchal Pradesh. (XXXVI—2-3-70), 106-07.
- Applications pending for Telephone connections in Punjab and Haryana. (XXXIX—9-4-70), 124.
- PUNJAB—Contd.**
- Appointment of Boundary Commission for Punjab and Haryana. (XXXVI—27-2-70), 132-33.
- Assistance to Punjab for survey of villages for their development. (XLI—7-5-70), 92.
- Benefit of Punjab pay scales to employees in Chandigarh. (XXXVIII—3-4-70), 169-70.
- Central Grants and Loans to Punjab for Development Programmes. (XL—27-4-70), 130-32.
- Clearance by Centre for Their Dam in, (XXL—22-4-70), 33.
- Damange caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Dispute in Court about formation of Chandigarh as Union Territory at the time of Reorganisation of, (XXXVII—13-3-70), 106.
- Effect of Double Cropping on Land in. (XXIX—9-4-70), 93-94.
- Expansion of Telephone Facilities in Punjab Harayana and Himachal Pradesh. (XXXVI—26-2-70), 87-88.
- Financial assistance for production of food-grains in Punjab in 1970-71. (XLI—14-5-70), 61-62.
- Former Punjab Chief Minister's Statement re: Hindus. (XXXVIII—3-4-70), 97-98.
- Grant of licence to Jamair Airlines to operate passenger services in Rajasthan and, (XXXIX—17-4-70), 188-89.
- Harassment of Harijans in, (XLI—12-5-70) 81-82.
- Holding of elections to SGPC. (XLI—15-5-70), 166.
- Meeting of Punjab Harayana & Delhi Chamber of Commerce, (XXXIX—7-4-70), 129-30.
- Mobile customs service for farmers in, (XXXVII—12-3-70), 22-25.
- Movement of B. S. F. and C. R. P. in, (XXXVI—27-2-70), 105-06.
- Naxalite activities in Punjab, (XLI—15-5-70), 144.
- Non-establishment of large scale Public Sector Undertakings in, (XLI—6-5-70), 55.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments, (XXXIX—13-4-70), 20-26.

**PUNJAB—Contd.**

- Payment of Income Tax by the Film Distributors of Punjab and Delhi, (XXXIX—6-4-70), 216-17.
- Polyester Fibre Plant for, (XL—27-4-70), 85-86.
- Production of quality rice in Punjab and Haryana, (XLI—14-5-70), 125-26.
- Prospects of Rabi Crops in Punjab and Haryana. (XXVIII—2-4-70), 77-78.
- Punjab Chief Minister's remarks about concept of Sikh homeland. (XXXVIII—24-3-70), 217.
- Punjab M. L. A's meeting with Governor on 26th March 1970 overlooked by A.I.R. (XI—30-4-70), 96-97.
- Purchase of sugarcane crop in Punjab due to low returns, (XLI—7-5-70), 139-40.
- Railway over bridge in Moga City. (XXXVII—10-3-70), 207.
- Reaction of Punjab and Haryana Governments to Central Decision on Chandigarh issue. (XXXVI—27-2-70), 165.
- Reaction of Punjab Government towards setting-up of a boundary commission, (XLI—15-5-70), 114.
- Reallocation of staff on reorganisation of, (XXXVII—9-3-70), 253.
- Request for setting-up Fertilizer Factories in Haryana and (XXXIX—6-4-1970), 89-90.
- Rules for Realising Electricity Charges in Punjab and Haryana. (XXXIX—8-4-70), 116-17.
- Sanction of Bhatinda project for, (XXXVIII—25-3-70), 115-116.
- Setting-up of an atomic power project in, (XL—29-4-70), 125-26.
- Setting-up of Heavy Industries in, (XXXIX—7-4-70), 70.
- Supply of foodgrains by Punjab to the Centre. (XXXVII—12-3-70), 147-48.
- Supply of Tubewells, fertilisers and Tractors to step up food production in, (XXXIX—9-4-70), 101.
- Survey of villages in, (XLI—20-5-70), 79.

**PUNJAB—Contd.**

- Telephone Directory for, (XLI—14-5-70), 153-54.
- T. V. for, (XXVIII—2-4-70), 36.
- Winding up of Rehabilitation Department in Punjab and Haryana States. (XXXIX—9-4-70), 47-48.
- World Bank's Loan to Punjab for Import of Tractors. (XXXIX—20-4-70), 113-14.
- Debat.s*
- Political Development in Punjab (St) (XXXVIII—26-3-70), 250-59, 277-85.
- PUNJAB AGRICULTURAL UNIVERSITY** (XXXVII—5-3-70), 83.—Share of Punjab, Haryana and Chandigarh on Bifurcation of, (XXXVII—12-3-70), 210-11.
- PUNJAB INDUSTRIAL DEVELOPMENT CORPORATION.**—Manufacture of tractors by, (XI—21-4-70), 62.
- PUNJAB NATIONAL BANK.**—Charges against the Directors of the, (XXXVI—2-3-70), 210-11.
- PUNJAB REGIMENT.**—Non-publishing of issue of Rum in the daily routine, order of 18, (XXXVIII—25-3-70), 166-67.
- PUNJAB RENT RESTRICTION ACT.**—Extension of Punjab Rent Restriction Act to Himachal Pradesh. (XXXVII—4-3-70), 160.
- PUNJAB UNIVERSITY.**—Conversion of Punjab University into a Residential University. (XXXIX—17-4-70), 113.
- PUNJAB WAKF BOARD.** (XXXVII—17-3-70), 149-50.
- PURANA QUILLA.**—Beautification of the Old Fort (Purana Quilla), Delhi. (XXXVII—13-3-70), 146-47.
- PURE DRINKS (P) LTD.**—Gratuity Scheme in M/s. Pure Drinks (P) Ltd., New Delhi. (XL—23-4-70), 78-80.
- PUNASHA DAM.**—Construction of Punasha Dam on River Narbada in Madhya Pradesh. (XXXVII—18-3-70), 169.
- PURI:**  
Sanskrit University at, (XXXVI—27-2-70), 164-65.)

**PURNIMA MELA:**

Indians prevented from going to Nepal to attend ancient Purnima Mela, (XXXVII—11-3-70), 91-92.

**PURSE(S) :**

Purses presented to South Vietnam national liberation front delegation. (XLI—20-5-70), 89.

Repatriation of purses presented to South Vietnamese Delegation. (XXXVI—23-2-70), 35-36.

**Q****QUTAB MINAR :**

Increase in rates of Tickets at Red Fort and Qutab Minar. (XXXVI—27-2-70), 169-70.

**QUESTION OF PRIVILEGE :**

Beating of M. Ps. by Police and preventing them from coming to Parliament House (Q.O.P.). (XX XIX—7-4-70), 190-94.

Publication of a defamatory letter in the Hindustan Times re. Shri Madhu Limaye etc. (XX XIX—20-4-70), 248-61.

Question of Privilege against 'Aryavrata' Patna. (XLI—14-5-70), 229.

Question of Privilege against the Editor of 'Aryavrata'. (XL—24-4-70), 200-01.

Question of Privilege against "Northern India Patrika", Allahabad. (XLI—13-5-70), 194-95; (XL—28-4-70), 189-90.

Question of Privilege against the 'Samachar Bharati'. (XXXVII—10-3-70), 234-36.

Re: Question of Privilege against a Police Officer. (XLI—11-5-70), 243-48.

Supreme Courts Notice to certain M. Ps. (XXXVIII—3-4-70), 218-25.

**'R'****RAKUJI JADAWAT & CO. :**

Permission to M/s R. Ajuji Jadawat and Co. to continue trade in Andaman and Nicobar Islands (XXXVIII—3-4-70), 53-54.

**R. M.S. :**

New Building for RMS at P at na. (XXXIX—9-4-70), 117.

**R.O.C. PHARMACEUTICAL :**

Complaint by R.O.C. Pharmaceuticals regarding delay in getting approval of prices for sale of their products. (XXXVI—2-3-70), 135-36.

**RABAT :**

Muslim Conference at Rabat. (XXXVII—18-3-70), 194.

Purchase of publications favouring India' stand on Rabat conference. (XLI—20-5-70), 117-18.

Reposting of Ambassador to Rabat. (XXXVII—18-3-70), 173.

**RACIAL DISCRIMINATION :**

International Year for Combating Racism and Racial Discrimination. (XLI—6-5-70), 42-43.

Racial discrimination against Indian in U.K. (XXXVII—11-3-70), 118-19.

**RADARS :**

Manufacture of Radars and microwave equipment. (XLI—13-5-70), 162.

Radars required to cover the entire country during Air Raids. (XLI—29-4-70), 168-69.

Supply of radars by USA to India. (XXXVII—11-3-70), 52-53.

**RADHAKRISHNAN VIMALKUMAR :**

Raid on Offices of Messrs. Radhakrishnan Vimalkumar by Sales Tax Authorities of Uttar Pradesh. (XXXIX—6-5-70), 78.

**RADIOS :**

Abolition of Radio licence fee. (XLI—14-5-70), 157-58.

Amnesty for renewal of unlicensed radio sets. (XXXIX—16-4-70), 55.

Crisis in Radio Industry in small sector. (XL—29-4-70), 84-85.

Demand for radio components in Japan. (XLI—13-5-70), 45.

Evasion of Excise Duty by a Firm dealing in wireless Receiving Sets. (XXXIX—20-4-70), 80-81.

Manufacture of Cheap Radio Sets and Transistors. (XXXVIII—1-4-70), 156.

Radio frequencies allotted to India. (XLI—7-5-70), 142-43.

Radio peace and progress, Radio Moscow and Radio Peking criticism during presidential Election. 1969. (XXXVII—18-3-70), 71-72.

Ratio of Radio Receiving sets between Urban and Rural Areas. (XXXIX—9-4-70), 146.

**RADIOS—Contd.**

- Reduction in Licence fee for Domestic Radios. (XXVIII—2-4-70), 141-42.
- Steps for renewal of radio licences (XXXVII—5-3-70), 194.
- Supply of transistorised radio sets to State Governments. (XL—30-4-70), 57-58.
- Unlicensed Radio sets. (XXXVII—12-3-70), 211-12; (XXXVII—7-4-70), 64-65.

**RADIO BROADCASTS :**

- A.I.R. Broadcast of reviews of News and views of press from Delhi and Calcutta Stations. (XLI—14-5-70), 85-86.
- A.I.R. Broadcast on Indianisation, Secularism, etc. (XLI—14-5-70), 134-35.
- Radio peace and progress broadcast against Jan Sangh and Swatantra Parties. (XL—29-4-70), 120-21.

**RADIO 'PEACE AND PROGRESS' :**

- Radio 'Peace and Progress' broadcasts against Jan Sangh and Swatantra Parties. (XL—29-4-70), 120-21.
- Radio 'Peace and Progress' criticism about Congress(O) Leaders. (XXXVIII—25-3-70), 153-54.
- U.S.S.R. Radio peace and progress broadcasts about Congress Sessions. (XXXVII—18-3-70), 194.

**RADIO STATION(S) :**

- Allegation re. pro-Centre bias in AIR Broadcasts from Trivandrum Radio. (XXXVII—12-3-70), 155.
- M. Ps. invited for Air Talks from different stations. (XXXVII—5-3-70), 115.
- New Radio Stations during 1970. (XL—30-4-70), 113-14.
- Number of broadcasting Stations in India. (XLI—14-5-70), 137-38.
- Programmes and Broadcasts from Radio Stations in Eastern Region. (XXXVII—12-3-70), 140-41.
- Promised Radio Station for Amrawati. (XL—23-4-70), 199-200.
- Radio Station at Aligarh. (XXXVII—12-3-70), 194.

**Debates**

- Mithila University and Mithila Broadcasting Station (Dis). (XXXVII—10-3-70), 336-37.

**RADIO TELESCOPE :**

- Radio Telescope at Ootacamund. (XL—29-4-70), 62.

**RAILWAYS :**

- A.R.C. Report regarding management practices of Indian Railways. (XXXVI—3-3-70), 41.
- Abolition of Second Class in Railways. (XXXVI—24-2-70), 219-21.
- Absence of lighting arrangements at Asthal Bohar Station (Northern Railway). (XL—28-4-70), 73.
- Absorption of Casual Labourers in Indian Railways. (XXXIX—14-4-70), 87.
- Absorption of casual labourers in railway service and difference in wages between casual labourers and railway employees. (XXXVII—17-3-70), 124-25.
- Absorption of surplus staff in foreign traffic accounts office of Western Railway. (XLI—5-5-70), 153-54.
- Acceptance of recommendation of Railway Accidents Inquiry Committee re. office-bearers of Unions. (XLI—12-5-70), 127-28.
- Accumulation of coal stocks due to shortage of rail wagons. (XL—21-4-70), 105-06.
- Accumulation of unrealised traffic earnings (XI—21-4-70), 169-70.
- Accumulation of water on road from Bazar to Chakia Station on Muzaffarpur-Narkatiaganj Line (North-Eastern Railway). (XXXVII—17-3-70), 114-15
- Action on reports of Catering Committee. (XXXVII—10-3-70), 184-85.
- Additional facilities for the security and convenience of railway passengers. (XXXVII—17-3-70), 55-56.
- Additional Third Class Bogies in Mail trains to check over-crowding. (XXXIX—7-4-70), 55-56.
- Additional trains on Poona-Lonavala line (Central Railway). (XXXVII—17-3-70), 177-78.
- Agenda and Minutes of various meetings in bilingual form (Hindi and English) on Northern Railway. (XL—21-4-70), 107-08.
- Alleged rape of a woman by a Ticket Collector in waiting room at Harda Station (Central Railway). (XXXIX—14-4-70), 85.
- Allotment of land acquired by North-East Frontier Railway in Silapathar to outsiders for construction of buildings. (XXXIX—7-4-70), 173.
- Allotment of quarters to railway commercial clerks. (XLI—19-5-70), 171-72.

## RAILWAYS—Contd.

- Allotment of quarters to railway commercial clerks on Northern Railway. (XLI—19-5-70), 180-81.
- Allotment of railway land to a private firm in New Delhi. (XL—21-4-70), 64-65.
- Allotment of vacant Government land to persons displaced from land acquired for Hassan-Mangalore Railway line. (XLI—5-5-70), 162.
- Allotment of wagons to coal mines. (XXXIX—14-4-70), 106.
- Amenities for railway quarters adjacent to Nizamuddin Railway Station. (XLI—19-5-70), 92.
- Amenities on Rupa-Nagal Dam Line (Northern Railway). (XXXVII—17-3-70), 185.
- Amount of claim paid by railways for loss of nine baskets of grapes. (XXXVIII—24-3-70), 286-87.
- Anomalies in I.P.C., Hindu marriage Act and Railway Service Conduct Rules. (XXXVIII—24-3-70), 266.
- Appendix III—Examination conducted by Railway Board in November, 1968. (XXXVII—10-3-70), 109-10.
- Appointments of local people for lower categories in railway jobs. (XXXIX—14-4-70), 53.
- Arrears of licence fees and rents from vending contractors (North-Eastern Railway). (XXXVII—10-3-70), 181-82.
- Attacks on Railway Staff Property in West Bengal. (XXXIX—7-4-70), 147-48.
- Attendants in Passenger Trains on Central Railway. (XXXVI—3-3-70), 179.
- Audit objection re. misuse of Railway Rest Houses on the Southern Railway. (XLI—12-5-70), 174.
- Automation plant in North-East Frontier Railway Headquarters. (XXXVII—17-3-70), 172.
- Bengali Music and News Bulletin in Rajdhani Express. (XL—28-4-70), 43.
- Broad-gauge line from Manmad to Malegaon (Central Railway). (XXXIX—14-4-70) 65.
- Broad-gauge line from Okha to Porbandar (Western Railway). (XXXVIII—31-3-70), 87.
- Broad-gauge line from Raipur to Dhamtari (South Eastern Railway). (XXXVIII—24-3-70), 274-75.

## RAILWAYS—Contd.

- Broad-gauge line from Rupsa-Talband and rail link between Kharagpur and Bombay. (XXXVIII—31-3-70), 104.
- Broad-gauge railway connection for Bhavnagar-Tarapur. (XXXVIII—31-3-70), 129.
- Broadening of Gwalior-Shivpuri Rail Track. (XXXVIII—31-3-70), 68.
- Cancellation of tender for Railway Colony at Paradeep. (XXXVIII—31-3-70), 31.
- Capital Express from Delhi to Madras and Delhi to Bombay. (XXXIX—14-4-70), 111.
- Case against Chargeman, Mansi Station for theft of railway property. (XLI—12-5-70), 129-30.
- Change of name of Gandhra Station (Northern Railway). (XL—28-4-70), 73.
- Charging of fine from passengers not in possession of Season Tickets. (XXXVI—3-3-70), 189.
- Charter of Demands by Association of Permanent Way Inspectors and Assistant Permanent Way Inspectors on Eastern and South Eastern Railways. (XXXVIII—24-3-70), 298-99.
- Check on theft of railway property. (XXXVIII—31-3-70), 33.
- Circular Railway for Calcutta. (XXXVII—10-3-70), 51-53.
- Circular to stations re. Concession to Religious Groups, Organisations, etc. (XL—28-4-70), 100.
- Claims filed in Law Courts against different Railways. (XXXIX—14-4-70), 80.
- Claims for goods lost on Railways. (XXXVI—3-3-70), 107.
- Claims for goods lost on Indian railways (XL—21-4-70), 135-38.
- Claim paid by Railways for loss of Art Silk consignment. (XXXVIII—24-3-70), 287.
- Clash between gangmen and personnel of R.P.F. at Burdwan. (XLI—12-5-70), 73.
- Class III and Class IV Staff in Headquarters Office and Bombay Divisional Office (Western Railway). (XXXVII—17-3-70), 91.
- Classification of residential accommodation and its allotment. (XXXIX—7-4-70), 159-61.
- Cleaning of goods shed yard of Sabarmati Transhipment (Western Railway). (XXXVII—10-3-70), 194.

## RAILWAYS—Contd.

- Clerks and porters accompanying mail from Kota to Bayana. (XLI—14-5-70), 201-02.
- Clerks Grade I in General and Traffic seniority units of Zonal Accounts Departments. (XLI—5-5-70), 152.
- Closure of certain sections of Indian Railways. (XXXVII—10-3-70), 55.
- Closure of III Class Passenger Lavatory on the side of Banapura railway station (Central Railway). (XLI—5-5-70), 120-21.
- Coal saving drive on all railways. (XLI—19-5-70), 150.
- Collision of lorry with light engine between Ankal and Nagarsol stations of Secunderabad Division (South Central Railways). (XXXVI—3-3-70), 129-30.
- Collision and connivance of railway employees in ticketless travelling. (XXXVIII—24-3-70), 370-71.
- Commercial clerks in Howrah Division (Eastern Railway). (XXXVIII—24-3-70), 245.
- Commercial Inspectors on Western Railway. (XXXVII—17-3-70), 89-90.
- Compensation for loss of consignment of fresh fruits and vegetables booked from Bulsar and Palghat (Western Railway). (XXXVIII—24-3-70), 365.
- Complaint against Vigilance Inspector of South Central Railway. (XXXVI—24-2-70), 194.
- Complaint regarding misuse of official position and power by C.H.C. Bikaner. (N. Rly). (XXXVII—17-3-70), 172-73.
- Condition of first class compartments attached to *deuluxe* trains between Howrah and New Delhi. (XLI—5-5-70), 148-49.
- Condition of Railway Compartments of S S. Light Railway. (XXXVIII—24-3-70), 86-88.
- Conditions of travel and increase in fares on Central and Western Railways. (XXXVI—24-2-70), 53-54.
- Conference of Chief Medical Officers of Railways. (XXXIX—14-4-70), 155.
- Confirmation and Seniority of Station Masters and Assistant Station Masters of Delhi Division of Northern Railway. (XXXIX—7-4-70), 130.
- Confirmation of Class I officers in Traffic Department of Railways appointed in 1958. (XXXVII—17-3-70), 129-30.

## RAILWAYS—Contd.

- Confirmation of guards of Maldah and Katihar division (Northeast Frontier Railways). (XLI—5-5-70), 158-59.
- Confirmation of workers under Eastern Railway Headquarters. (XLI—5-5-70), 156-57.
- Consignment of Indian Medicines booked from Gola Gokaran Nath Railway Station. (XL—28-4-70), 88.
- Construction of broad-gauge line from Delhi Shahadara to Saharanpur. (XXXIX—14-4-70), 27-28.
- Construction of New Railway Lines in Bundelkhand. (XXXVIII—24-3-70), 267-68.
- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-16.
- Construction of Retiring Rooms at Varkala (Southern Railway). (XXXVIII—31-3-70), 87.
- Consultative committees at national level and in zonal railways. (XL—21-4-70), 120-25.
- Container Service for Indian Railways. (XXXVI—3-3-70), 182-83; (XXXVII—10-3-70), 135-36.
- Contract for removal of half-burnt coal on Central Railway. (XXXVIII—24-3-70), 281-82.
- Contract for supply of concrete on Kota, Bina Section. (XXXIX—7-4-70), 112-13.
- Conversion of metre-gauge line from Daurala to Mawana into broad-gauge. (XXXIX—14-4-70), 105.
- Conversion of metre-gauge line from Varanasi to Bhatani Junction (North Eastern Railway). (XXXVII—10-3-70), 214.
- Conversion of Metre-gauge line to broad-gauge between Viramgam-Rajkot and Rajkot-Veraval (Western Railway). (XXXVIII—31-3-70), 87.
- Conversion of Metre-gauge line to Broad-gauge line from New Cooch Behar to Bamanhat and Gitaldah. (N.E.F. Rly). (XXXVIII—31-3-70), 8.
- Conversion of Narrow-gauge line from Ranchi to Lohardaga (South Eastern Railway). (XXXVI—24-2-70), 20.
- Conversion of reserved posts into unreserved ones on Railways. (XXXVI—3-3-70), 131.
- Conversion of Secunderabad-Bangalore Railway Line into broad-gauge. (XXXIX—14-4-70), 112.



## RAILWAYS—Contd..

- Corruption in Pension section of Divisional Accounts Office, Northern Railway, New Delhi. (XXXVI—3-3-70), 145-46.
- Crime on Indian Railways. (XXXVI—24-2-70), 200-02.
- Cultivation of land adjacent to Railway Medical Hospital, Kota (Rajasthan). (XLI—5-5-70), 110-11.
- Cultivation on Railway land. (XLI—12-5-70), 166-68.
- Dacoity and pickpocketing on Northern and North Eastern Railways in Uttar Pradesh. (XXXVIII—24-3-70), 291-92.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Damage to railway property due to Students' agitations in Rajasthan. (XXXVIII—24-3-70), 63.
- Decline in passenger traffic on Indian Railways in 1968-69. (XLI—28-4-70), 136.
- Decline in Ticketless Travelling on Railways. (XXXVI—3-3-70), 190.
- Deduction of a day's wages from Pay Bills of workers of Store Depot (Diesel Locomotive Works), Varansi. (XL—28-4-70), 136.
- Deferment of increments of Station Masters and Assistant Station Masters of Delhi Division (Northern Railway). (XXXIX—14-4-70), 94.
- Demand for decrease in railway freight' (XLI—5-5-70), 108.
- Demand for Divisional Headquarters at Sonapur (North-East Railway). (XL—21-4-70), 30-31.
- Demand for fast trains upto Howrah on Gaya-Nawadah and Kiul-Bhagalpur Sections (E. Rly). (XXXVIII—31-3-70), 58.
- Demand for Rajdhani Express from Delhi to Pathankot, Amritsar, Ahmedabad and Ferozpur. (XL—28-4-70), 105.
- Demands of employees of Samastipur Division North Eastern Railway. (XXXVIII—24-3-70), 368.
- Denial to Guards of upgradation of parcel Express Trains on North East Frontier Railway. (XXXIX—7-4-70), 119.
- Departmental selection of Computer in Baroda House (Northern Railway). (XLI—12-5-70), 115-16.
- Detainment of Katihar-bound goods train at Telta Station (Northeast Frontier Railway). (XXXVI—3-3-70), 144.

## RAILWAYS—Contd.

- Despatch of fresh fruit without Parcel Way B : (XXXIX—14-4-70), 145.
- Detection of open door wagons on Eastern Railway. (XXXVII—10-3-70), 103.
- Development of Cooch-Bihar Railway Station (North-East Frontier Railway). (XXXIX—7-4-70), 107-08.
- Development of Jehanabad Railway Station (E. Rly). (XXXVIII—31-3-70), 57.
- Development of Paleza Ghat Railway Station (North Eastern Railway). (XXXVIII—31-3-70), 94.
- Development of Railways in Bihar. (XL—28-4-70), 49.
- Development of Railways in Maharashtra. (XLI—12-5-70), 171.
- Development of Railway Lines in Orissa. (XL—28-4-70), 22.
- Dieselisation of Indian Railways. (XLI—12-5-70), 111-12.
- Dieselisation of Kangra Valley and Kalka-Simla sections of Northern Railway. (XXXIX—14-4-70), 163.
- Dieselisation of Railways jeopardising economy of the country. (XL—28-4-70), 110.
- Difference between competitive and qualifying Appendix II-A Examination. (XLI—12-5-70), 187.
- Different colours for railway coaches and amenities on railway platforms. (XI—21-4-70), 179-80.
- Difference in method of promotion of Junior Clerk to Senior Clerk in Accounts Departments and other Departments of Railways. (XLI—12-5-60), 186-87.
- Dilapidated quarters for Railway Staff at Hotgi Station (South Central Railway). (XXXIX—14-4-70), 157.
- Direct Train Service between Bombay and Mangalore. (XXXIX—14-4-70), 95.
- Discharge of Casual Labour engaged on Electrification. (XXXIX—7-4-70), 60.
- Discrepancies in Southern Railway Time Table. (XXXVI—24-2-70), 50-51.
- Discrimination in Railway freights for different categories of salt. (XXXIX—14-4-70), 40.
- Disparity between fares for monthly ticket holders from Ballygunge to Baranagar and Ballygunge to Belgharia Stations. (XLI—5-5-70), 106-07.

## RAILWAYS—Contd.

- Disparity between percentages of certain posts on Central Railway. (XL—29-4-70), 127.
- Disparity between percentages of certain posts on Eastern Railway. (XL—21-4-70), 8-5-86.
- Disparity between percentages of certain posts on north eastern railway. (XLI—5-5-70), 133.
- Disparity between temporary officers and directly recruited Class I Officers with regard to future promotion. (XLI—12-5-70), 179.
- Disparity in Pay Scales of Class III Services on Railway. (XXXVII—17-3-70) 136.
- Display of reservation charts on Railway Platforms. (XLI—12-5-70), 66-67.
- Display of reservation chart for sleeping berths and seats at Allahabad Railway Station Platform. (XL—28-4-70), 128.
- Disposal of Complaints registered in Complaint Books of Railways. (XXXIX—7-4-70), 152-53.
- Disruption of train services on Howrah, Burdwan Line on 13th January, 1970. (XXXVI—24-2-70), 37-38.
- Disruption of train service on Howrah-Kharagpur Section (South Eastern Railway). (XXXIX—14-4-70), 75.
- Door to door railway service in Madhya Pradesh during Fourth Plan. (XL—21-4-70), 157-58.
- Double railway line on Bina-Katni Section (Central Railway). (XXXVII—10-3-70), 175-76; (XLI—5-5-70), 43-44.
- Double track between Khalilpur and Garhi Harsru (Northern Railway). (XXXVI—24-2-70), 51.
- Doubling of railway track between Mormugao Harbour and Landa Junction (South Central Rly). (XXXVII—17-3-70), 146-47.
- Doubling of Umardeshi-Palanpur Section (Western Railway). (XXXVII—17-3-70), 132.
- Dumping of garbage at Tonga Stand, Banda Station. (XXXVIII—31-3-70), 100.
- Duration of temporary posts of Officers on Railways. (XLI—12-5-70), 116-17.
- Duty hours of Coach Attendants on Indian Railways. (XXXIX—7-4-70), 121.
- Earning from contracts given for loading and unloading of goods and parcels. (XLI—19-6-70), 172.

## RAILWAYS—Contd.

- Earnings from passengers of Class III, Class I and airconditioned coaches and provision of amenities. (XL—21-4-70), 42-43.
- Electric or diesel traction in Silchar area of Assam. (XXXVIII—24-3-70), 322.
- Electrification and dieselisation of Railway during Fourth Five Year Plan. (XL—28-4-70), 140.
- Electrification of certain railway routes in North and South India. (XXXVII—10-3-70), 152-53.
- Electrification of Howrah-Delhi Trunk Route. (XXXVI—24-2-70), 43-44.
- Electrification of railways during Fourth Five-Year Plan. (XXXVI—3-3-70), 34.
- Electrification of Railway Stations on Yeotmal-Murtajapur Section of Central Railway. (XXXIX—7-4-70), 141-42.
- Electrification of railway track. (XXXVII—17-3-70), 73.
- Electrification of Staff Quarters on Northern Railway. (XXXVII—17-3-70), 139.
- Electrification of Railway Stations on Northern Railway. (XXXVII—17-3-70), 139-40.
- Employment on Northern and North-Eastern Railways. (XL—28-4-70), 146.
- Employment to Manipuri Youth in Railways. (XXXVI—3-3-70), 63.
- Enquiry into the death of a person run over by train at Kanakpura Railway Station near Jaipur in February. (XXXVI—3-3-70), 78.
- Enquiry into smuggling of two drums of oil from Rajnagar Station (North Eastern Railway). (XXXIX—14-4-70), 123.
- Enquiry into thefts from machine shops and loco-shed, Bhopal. (XXXVIII—24-3-70), 325-26.
- Examination of rate of Railway's Contribution to Central Revenues. (XXXVI—3-3-70), 101.
- Expansion of creosoting plant at Olavakkot (Southern Railway). (XXXVI—3-3-70), 182.
- Expansion of railway lines in Rajasthan during Third Five Year Plan. (XXXV—III—31-3-70), 74.
- Expenditure incurred on Gazetted Officers of Indian Railways and Railway Board. (XLI—5-5-70), 123-24.
- Expenditure incurred on Maintenance of ticket checking squad on North-East Frontier Railway. (XXXIX—14-4-70), 22-27.

## RAILWAYS—Contd.

- Expenditure on Coal and Programme of Dieselisation of Railways. (XXXIX—7-4-70), 133.
- Expenditure on Railway Yard near Jogigpa Inland Water Transport Terminal in Assam. (XXXVI—3-3-70), 93-94.
- Expenditure on Works undertaken by Southern Railway. (XXXIX—7-4-70), 61.
- Export of coaches to Taiwan. (XXXVII—11-3-70), 41; (XLI—20-5-70), 84.
- Extension and improvement of Jhansi-Bombay and Allahabad-Bombay Railway Lines. (XXXVIII—31-3-70), 44.
- Extension of bridge at Burhanpur Station (Central Railway). (XXXIX—7-4-70), 115-16.
- Extension of free time for loading timber into wagons. (XXXVI—3-3-70), 50.
- Extension of Madras Janta Express Train to Pathankot. (XXXIX—14-4-70), 163.
- Extension of railway service to border areas of Sunderbans. (XL—21-4-70), 178-79.
- Extension of shuttle service between Patna and Jehanabad upto Gaya Junction. (XXXVIII—31-3-70), 59.
- Extra operational cost due to defects in certain bridges on Godina-Ratlam Section (Western Railway). (XXXVII—17-3-70), 133-34.
- Facilities in Staff quarters in Kishanganj Railway Colony, Delhi. (XXXVIII—31-3-70), 127.
- Facilities to passenger guides. (XXXVI—24-2-70), 208-09.
- Factors considered for converting a railway district into a Railway Division. (XXXVI—10-3-70), 179-81.
- Fall in earnings of railways. (XXXVII—17-3-70), 32-34.
- Fall in passenger traffic. (XXXVII—17-3-70), 120.
- Fall in railway loadings, grains, pulses, oilseeds, raw cotton and raw jute. (XL—21-4-70), 148-50.
- Family Planning Publicity through Railways. (XXXVI—24-2-70), 179.
- Fencing of platforms and measures to check ticketless travelling. (XXXIX—14-4-70), 151.
- Filling up of permanent posts on Railways. (XXXIX—7-4-70), 166-67.
- Filling up of posts by persons belonging to Scheduled Castes and Scheduled Tribes on various Railways. (XLI—12-5-70), 70-71.

## RAILWAYS—Contd.

- Financial loss to a guard Grade 'A' of Danapur Division (Eastern Railway). (XXXIX—7-4-70), 137-38.
- Firing on a violent mob of Wagonbreakers at Dum Dum Railway Station. (XXXIX—14-4-70), 135.
- Fixation of seniority in the grade of guards 'C' on Western Railway. (XLI—5-5-70), 151-52.
- Flooring of platform at Mantharalayam Road (South Central Railway). (XL—28-4-70), 154.
- Footpaths on railway culverts and bridges on Hassan railway line in South Kanara-Mangalore district. (XLI—19-5-70), 151-52.
- Foreign exchange earned from exports of railway equipments. (XLI—20-5-70), 70-71.
- Foreign loans for modernisation of Indian Railways. (XXXIX—7-4-70), 56-57.
- Four wheeler and eight wheeler saloon cars for broad gauge and metre-gauge lines (XL—21-4-70), 155-56.
- Gazetted cadre for purchase organisation on Indian Railways. (XXXVII—10-3-70), 204-05.
- Godowns for Gohad Road, Soni and Bhind Stations (Central Railway). (XXXVI—24-2-70), 75-76.
- Grant of full travelling and daily allowances to officers using Railway Saloons. (XXXIX—7-4-70), 51-52.
- Guards provided to officers on North-Eastern Railway. (XXXIX—7-4-70), 149.
- Halt on Howrah Express and other Trains at Parasnath Station. (XXXIX—14-4-70), 98.
- Halt Stations at Secmapuri, Selampur and Gandhi Nagar Colonies in Delhi. (XXXVIII—31-3-70), 32.
- Halt Station between Jhanjharpur and Tampuria Stations (N.E. Railway). (XXXIX—7-4-70), 135.
- Harassment to III Class Passengers buying tickets at Mudkhaed, Himayat Nagar and Adilabad Stations. (S. C. Rly). (XXXIX—7-4-70), 141.
- Hauling of Bombay-New Delhi Air Conditioned Express by Diesel Locomotives. (XLI—19-5-70), 56-57.
- Help of Court sought by employees against the Orders of Railway Authorities (North-east Frontier Railway). (XXXIX—7-4-70), 175-76.

## RAILWAYS—Contd.

- High Level discussion about Railway fare and freights. (XXXIX—7-4-70), 144.
- High speed travel by tube-railways. (XXXVII—10-3-70), 104-06.
- Higher Grades for Commercial Clerks on Southern Railway. (XXXIX—7-4-70), 133.
- Hindi versions of Railway Establishment Codes and Establishment Manual Books. (XXXIX—7-4-70), 131.
- Hindi version of station working rules on Northern Railway. (XLI—19-5-70), 84.
- Hooligansim and violence in Scaldah Division (Eastern Railway). (XXXVII—10-3-70), 210-11.
- Housing Facility to Railway Employees of Commercial Department. (XXXVI—24-2-70), 239-40.
- Hunger-strike by Station Masters of Ferozepur Division (Northern Railway). (XXXVII—17-3-70), 183-84.
- Impact of Indian Railways (Amendment) Act, 1969 on ticketless travelling. (XXXVIII—24-3-70), 270-71.
- Implementation of decisions of Samastipur (Zone) Users' Committee meetings. (XLI—19-5-70), 116-17.
- Implementation of hours of employment rules for Electrical Signal Maintainers/Mechanical Signal Maintainers. (XLI—12-5-70), 128-29.
- Implementation of recommendations of Study Team for Railway Porters and Vendors. (XLI—14-5-70), 141.
- Improvement in railway quarters in Chanakyapuri, New Delhi. (XLI—19-5-70), 91.
- Improvement of road leading to goods shed, Gangapur city (Western Railway). (XLI—19-5-70), 119-20.
- Incidence of chain-pulling and cases of pilferage of goods on Central Railway. (XXXVI—24-2-70), 155-56.
- Incidence of chain-pulling and cases of pilferage of goods on Northern Railway. (XXXVI—24-2-70), 154-55.
- Incidence of chain-pulling and cases of pilferage of goods on North-Eastern Railway. (XXXVII—17-3-70), 71-72.
- Incidence of chain-pulling and theft cases on Southern Railway. (XXXVI—3-3-70), 40-41.
- Incidence of crime on Indian Railways. (XXXVI—24-2-70), 177-78.

## RAILWAYS—Contd.

- Incidence of decoity, theft etc. on Eastern Railway. (XL—21-4-70), 145-46.
- Incidents of loot, murders and dacoities on Northern Railway. (XXXVI—3-3-70), 97.
- Incidents of loot, murders and dacoities on North Eastern Railway. (XXXVI—3-3-70), 96-97.
- Incidents of loot, murders and dacoities on Western Railway. (XXXVI—3-3-70), 98.
- Incidents of thefts at Saharanpur Railway Station (Northern Railway). (XXXIX—7-4-70), 180-81.
- Incidents of wagon-breaking on Eastern Railway. (XXXVII—10-3-70), 145.
- Inconvenience to Railway passengers due to traffic jam on Howrah Bridge. (XXXIX—14-4-70), 42.
- Increase in fares of first class season tickets on Bombay Central Railway. (XXXVII—10-3-70), 158-59.
- Increase in freight rates and passenger fares. (XXXVII—10-3-70), 178-79.
- Increase in incidence of interference of running of trains and ticketless travelling between Delhi and Rewari. (XXXIX—14-4-70), 3.
- Increases in Railway accidents on Central Railway. (XXXVII—10-3-70), 159-60.
- Indian bogies for Taiwan Railway Administration. (XXXVI—3-3-70), 149-50.
- Indian Rail Exhibition at tourist platform of New Delhi Station. (XL—28-4-72), 62.
- Indo-Ceylon Railway Co-ordinating Committee. (XXXVIII—31-3-70), 11.
- Inspection tour by Railway Minister. (XXXIX—14-4-70), 52.
- Instructions for collection of fines from ticketless travellers. (XXXVI—3-3-70), 188.
- Introduction of automation on Railways. (XLI—19-5-70), 52.
- Introduction of Diesel Engines on Trivandrum-Ernakulam Section. (XL—28-4-70), 89.
- Introduction of diesel cars on Bhusawal-Itarsi Line. (Central Railway). (XXXVIII—24-3-70), 279-81.
- Introduction of diesel locomotives in Rajasthan and Gujarat State. (XXXVIII—31-3-70), 97.

## RAILWAYS—Contd.

- Introduction of electronic devices on Railways to know position of Passenger Reservation. (XXXVIII—24-3-70), 75.
- Introduction of Mail Train from Allahabad to Lucknow. (XXXVIII—31-3-70), 81.
- Invention of a device to obviate damage due to derailment. (XXXVI—24-2-70), 151-52.
- Irregularities in sale of tickets and other matters at Bhatani Station (North Eastern Railway). (XLI—5-5-70), 87.
- Issue of circulars instructional orders/notifications/advertisements by Northern Railway headquarters. (XLI—19-5-70), 83.
- Issue of Railway Complimentary passes to non-Railway persons. (XL—28-4-70), 69.
- Issue of Complimentary Passes for Class IV employees. (XXXVII—10-3-70), 43-44.
- Issue of a fare-receipt or ticket by a guard. (XXXVIII—24-3-70), 323-25.
- Issue of long distances tickets by contractor of Kasimpur Railway Halt in Lucknow division. (XLI—19-5-70), 54-55.
- Issue of orders for promotion and transfer of Engineering Subordinates on the Northern Railway. (XXXVIII—24-3-70), 261.
- Jhuggies construction on Railway land in West Delhi area. (XXXVIII—24-3-70), 350-51.
- Job analysis of posts in Signal and Telecommunications Department on Indian Railways. (XXXIX—14-4-70), 16-19.
- Joint Seniority List of Employees of Ex-Southern Indian Railway and Ex-M. & S. M. Railway. (XXXVI—3-3-70), 173-74.
- Late running of Banda-Lucknow Express Train and ticketless travelling. (XXXVIII—24-3-70), 296-98.
- Laying of Railway Line from Udhna to Bhugdala Port (Gujarat State). (XXXIX—14-4-70), 136.
- Leasing out of Central Railway Agricultural field near Hoshangabad Railway Station. (XXXIX—14-4-70), 153.
- Leave reserve and rest giver staff in signal and Telecommunications Department. (XLI—12-5-70), 126-27.
- Legal protection to licensed Railway Porters and Vendors. (XLI—14-5-70), 140.

## RAILWAYS - Contd.

- Length of railway lines under various Divisions of Central Railway. (XXXVIII—31-3-70), 149.
- Level crossing near Vikroli Station (Bombay Suburban Station). (XXXIX—14-4-70), 157.
- Linking of Rambagh Station (Narrow-gauge) with Allahabad Station (Broad-gauge). (XXXVIII—31-3-70), 30.
- Locating Control Offices away from Marshalling Yards and shifting of Itarsi Control Office to Bhilakhedi Yard (XXXIX—14-4-70), 154.
- Locomotives manufactured by Diesel Locomotive Works unfit for High Speed Trains. (XXXIX—14-4-70), 143.
- Looting and killing of passengers in running trains. (XXXVIII—24-3-70), 292.
- Looting of Ahmedabad Bhopal train near Megahnagar station (Western Railway). (XL—28-4-70), 129.
- Looting of Bilpur station (Northern Railway). (XLI—8-8-70), 141.
- Looting of passengers in Allahabad-Samastipur Passengers train. (XXXVII—17-3-70), 184.
- Looting of passengers in Kumaun Express. (XXXIX—14-4-70), 7-12.
- Looting of passengers of III class compartment of Moradabad-Chandausi-Aligarh Passenger train between Majole-Bahjol stations (Northern Railway). (XIX—6-5-70), 112-13.
- Loss of goods through Pilferages, Wagon breaking and Compensation paid there for by Northeast Frontier Railway. (XXXIX—14-4-70), 103.
- Loss of teak logs sent from Bhilakhedi Yard to Itarsi Station. (XXXVII—10-3-70), 187-88; (XLI—5-5-70), 127-28)
- Losses suffered by Railways due to Calcutta Bandh. (XXXIX—14-4-70), 38.
- Loss to Railways due to political disturbances, Agitation and accidents. (XXXVIII—24-3-70), 338-39.
- Loss to Railways due to theft of bulbs and mirrors from Railway passenger coaches (XLI—19-5-70), 63-64.
- Loss to Railways from unsocial elements. (XXXVII—17-3-70), 169.
- Loss to Railway property due to violence. (XXXVI—3-3-70), 16-27.
- Losses suffered by North Eastern Railway (XXXVI—3-3-70), 50-51.

RAILWAYS—Contd.

- Losses suffered by Northern and Eastern Railways due to violent attacks on Railway train/property. (XXXVII—17-3-70), 158-59.
- Machinery to check ticketless travelling and expenditure incurred on its maintenance on the Central Railway. (XXXVIII—31-3-70), 131.
- Machinery to check ticketless travelling and expenditure on its maintenance on Eastern Railway. (XXXVIII—31-3-70), 133.
- Machinery to check ticketless travelling and expenditure incurred on its maintenance on the Northern Railway. (XXXVIII—31-3-70), 135.
- Machinery to check ticketless travelling and expenditure incurred on its maintenance on the North Eastern Railway (XXXVIII—31-3-70), 138.
- Maintenance of roads near Hazrat Nizamuddin and Delhi Cantt. Railway Stations. (XLI—12-5-70), 110.
- Manufacture of Locomotives and Railway Coaches. (XXXVI—3-3-70), 193-94.
- Meeting of Accounts Staff of Western and Northern Railways. (XXXVII—10-3-70), 96.
- Meeting of delegation of All-India Guards Council with Railway Minister. (XLI—12-5-70), 149-51.
- Meeting of delegation of All India Ministerial Staff Association with Railway Minister. (XLI—12-5-70), 148-49.
- Memorandum by Daily Passengers' Association of Patna-Gaya section to Divisional Superintendent, Danapur (Eastern Railway). (XL—21-4-70), 1-4.
- Memorandum by running and mechanical staff of Danapur division (Eastern Railway). (XXXVI—3-3-70), 74-76.
- Memorandum by Switchmen-Cabinmen-Levermen Association of Eastern Railway Zonal Unit. (XLI—5-5-70), 142-43.
- Memorandum by Trichur Railway Porters' Union. (XLI—5-5-70), 154-55.
- Memorandum submitted by North-Eastern Railway Mazdoor Sabha to General Manager, North Eastern Railway. (XXXIX—7-4-70), 122-23.
- Memorandum to General Manager by Guards Council, Northeast Frontier Railway Zone. (XXXVI—3-3-70), 80.
- Metropolitan Railway for Delhi. (XXXVII—10-3-70), 45.

RAILWAYS—Contd.

- Misinterpretation of orders re : courier: by South Central Railway. (XL—21-4-70), 98-99.
- Mixed system of booking and reservation at Allahabad Railway Station. (XXXVI—3-3-70), 98-99.
- Movement of wagons of a Goods Train without Engine on S. C. Railway. (XLI—12-5-70), 171-72.
- Multiple self printing platform ticket machine installed at Madras. (XLI—19-5-70), 67-68.
- Need for more Coaches for Third Class Passengers. (XXXIX—14-4-70), 53.
- Need to overhaul railway time table. (XL—21-4-70), 59.
- New Railway lines during fourth Five Year Plan. (XXXVIII—31-3-70), 111.
- New Railway line from Chanka to Vani in Maharashtra. (XXXVIII—31-3-70), 145.
- New Railway Station and Halts in Bikaner Division (Northern Railway). (XXXVII—17-3-70), 51-52.
- Nomination of Members to D. R.U.C.C (Railway User's Committee), Kota Division. (XLI—12-5-70), 119.
- Non-allotment of quarters to employees at Khurda Station (South Eastern Railway) (XLI—5-5-70), 164-65.
- Non-availability of small change at railway Booking Counters. (XXXVIII—24-3-70), 62-63.
- Non-implementation of Minimum Wages Act in respect of casual labourers by Railway Board. (XXXIX—16-4-70), 62.
- Non-payment of arrears to guard of Mariani of Tinsukia division (North-East Frontier Railway). (XLI—5-5-70), 159.
- Non-payment of rent to Railway for Plot No. 2 at Chupra Railway Station (North Eastern Railway). (XLI—12-5-70), 197-98.
- Non-payment of unhealthy city allowance to Railway employees at Barbil, Bolari, Banspura and Deogarh (South Eastern Railway). (XXXIX—14-4-70), 92.
- Non-payment of wages to employees working under Inspector of Works (Water and Drainage). (XL—21-4-70), 97.
- Non-running room facility allowance to Relieving Transportation Staff. (XXXIX—14-4-70), 92.

## RAILWAYS—Contd.

- Non-supply of full winter and summer uniforms to Station Masters and Assistant Station Masters (Eastern Railway) (XX-XVII—10-3-70), 39-40.
- Nullah in front of railway quarters in Kasturba Nagar (Seva Nagar), New Delhi. (XLI—19-5-70), 90-91.
- Occupation Ratio of Officer's res; Houses on Western Railway and expenditure on their construction and maintenance. (XXXVIII—24-3-70), 272-73.
- Occupation ratio of special accommodation for Railway officers at Mount Abu (XXXVIII—24-3-70), 62-63.
- Officiating allowance to Assistant Station Masters of Allahabad Division (Northern Railway). (XXXVI—24-2-70), 188.
- On the spot settlement of claims at certain stations of Western Railway. (XXXVIII—31-3-70), 137.
- Opening of halts at Muraittha and Korahia (North Eastern Rly.). (XXXVII—10-3-70), 131.
- Opening of a school for children of Railway employees at Chandigarh. (XL—28-4-70), 112.
- Opening of Uzna and Parsa Halts on North Eastern Railway. (XXXVI—24-2-70), 183-84.
- Opposition to automation on Railways. (XLI—19-5-70), 1-11.
- Orders placed by Railways with DGS & D. in 1969. (XXXVII—10-3-70), 205-06.
- Orders placed with Wagon Builders. (XX-XVIII—31-3-70), 80.
- Out-of-turn promotion of RMS officials of Delhi Air Mail and Sorting Division, Delhi. (XL—30-4-70), 55-56.
- Over-bridge at Kadakavur Station (Southern Railway). (XXXVIII—31-3-70).
- Over-bridge at Motibari Station (North Eastern Railway). (XXXVIII—31-3-70), 106.
- Over-bridge for pedestrains at Datia Station (Central Railway). (XXXVII—17-3-70), 76-77.
- Over-bridge on Jail Road Railway Crossing near Delhi Cantt. (XXXVII—17-3-70) 160-61.
- Clerks and porters accompanying Mail from Kota to Haryana. (XLI—14-5-70), 203-204.
- Passenger and goods traffic on Yeotmal-Achalpur Section (Central Railway). (XXXVI—24-2-70), 202-03.

## RAILWAYS—Contd.

- Passenger booking at Bhadhadaghat (between Sukhi Siwania and Devanganj Stations, Central Railway). (XXXVII—17-3-70), 67.
- Passenger Traffic on Umerer-Nagpur Railway Line. (XXXVIII—24-3-70), 357-58.
- Patel Road Railway Crossing in New Delhi (XXXVII—10-3-70), 49.
- Payment of lessrunning allowances to guards of Tinsukhia Division (Northeast Frontier Railway). (XXXIX—7-4-70), 118-19.
- Percentage of posts of Sub-Head in Accounts Department of Ajmer and Delhi (Western Railway). (XLI—12-5-70), 122.
- Period of promotion from Fireman to Shunter and to Driver 'C' (North Eastern Railway). (XXXVII—17-3-70), 121-22.
- Permanent absorption of casual labourers against permanent vacancies in Locomotive Works, Charbagh, Lucknow (Northern Railway). (XLI—5-5-70), 157.
- Pilferages on Indian Railways. (XXXVI—3-3-70), 105-06.
- Placing of orders for Uniform with Ordnance Clothing Factories by Railway and Posts and Telegraph Department (XL—22-4-70), 122.
- Platform Facilities at stations on Northern Railway. (XXXVII—17-3-70), 140.
- Platform on Mundha Pande Station between Moradabad and Rampur (Northern Railway). (XXXVII—17-3-70), 140-41.
- Posts of Assistant Station Masters allotted to Cooch Behar Station (Northeast Frontier Railway). (XXXIX—7-4-70), 108.
- Post of Joint Director (Official Languages) in Railway Ministry. (XL—21-4-70), 156-57.
- Posts of permanent and temporary Station Masters and Assistant Station Masters on Railways. (XXXIX—7-4-70), 130-31.
- Posts of Telegraph Clerks/Train Clerks/Commercial Clerks in Central Railway. (XXXVI—3-3-70), 181-82.
- Posting of Additional Staff at Cooch Behar Railway Station (N.E.F. Rly.) (XXXIX—7-4-70), 106.
- Posting of a Class I Officer for railway Office at Gwalior. (XLI—19-5-70), 109-10.
- Posting of Clerks with senior Doctors in Hospitals in North Eastern Railway. (XXXIX—7-4-70), 149.

## RAILWAYS—Contd.

- Posting of conductor-guards in two tier first class coaches of Bina-Katni line. (Central Railway). (XXXVII—10-3-70), 175.
- Posting of Guards 'A' Grade at Gorakhpur (North-Eastern Railway). (XXXIX—14-4-70), 84.
- Powers vested in officers to get Railway Land vacated from unauthorised occupants. (XLI—12-5-70), 196-97.
- Preparation and approval of Railway Budget. (XXXVIII—24-3-70), 371.
- Press conference addressed by Chairman, Railway Board on 23-2-70. (XXXVIII—24-3-70), 327.
- Printing of forged railway receipts by a racket of an Inter-State gang. (XXXVII—17-3-70), 49-50.
- Printing of Northern Railway Gazette in Hindi and English. (XLI—9-5-70), 84.
- Private railways in India. (XXXVIII—31-3-70), 69.
- Problem of nurses employed in Indian railways. (XL—31-4-70), 125-26.
- Procedure for Allotment of berths to First Class Passengers. (XXXVI—24-2-70), 219-20.
- Procedure for selection to Class II post of Assistant Signal and Telecommunications Engineers on Northern Railways. (XLI—12-5-70), 183.
- Profit earned by Central Railway. (XXXVI—24-2-70), 143-44.
- Profits earned by Shahadra-Saharanpur Light Railway. (XXXIX—14-4-70), 116.
- Promotion of Clerks Grade II in Zonal Traffic and General Accounts Seniority Units (XLI—5-5-70) 152.
- Promotion of Clerks in Scaldah Division (Eastern Railway). (XXXVI—24-2-70), 205-06.
- Promotion of Commercial Clerks as Commercial Inspectors in Western Railway. (XXXVII—17-3-70), 90-91.
- Promotion of Passenger Guides in Delhi Division (Northern Railway) as Head Ticket Collectors/Senior Group Inspectors. (XXXVIII—24-3-70), 250.
- Promotion of Scheduled Caste and Schedule Tribe Employees against Reservation Quota on the basis of Appendix II-A Examination. (XLI—12-5-70), 188.
- Promotion of stenographers in Northern Railway. (XLI—5-5-70), 113.

## RAILWAYS—Contd.

- Proportion of increase in the length of Railway track and number of officers in Railways. (XXXVIII—24-3-70) 259-61.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Protection to women passengers. (XLI—19-5-70), 59.
- Provision of electricity at Residences of Railway Officers and Staff at Bhind Station (Central Railway). (XXXVI—24-2-70), 76-77.
- Provision of Escort guards at Ajmer Station (Western Railway). (XXXVIII—24-3-70), 363.
- Provision of platforms at Stations on Yeotmal-Murtajapur Section of Central Railway. (XXXIX—7-4-70), 141.
- Provision of sheds on both platforms of Khrikiya Station (Central Railway). (XXXVI—10-3-70), 161-62.
- Provision of terminal benefits at Hapur Station. (XXXVII—17-3-70), 142-43.
- Provision of waiting rooms and other passenger amenities at Harsud Station (Central Railway). (XXXVIII—31-3-70), 95.
- Provision of water and electricity at Rajgir and late running of trains between Bakhtiyarpur and Rajgir (Eastern Railway). (XXXVIII—31-3-70), 93.
- Provision of water and light on Stations Gwalior-Bhind Narrow-gauge Section (Central Railway). (XXXIX—14-4-70), 89.
- Purchase of Steel Scraps from Railway Workshops. (XXXVI—24-2-70), 235.
- Quarters for Assistants Permanent Way Inspectors on Northern Railway. (XL—28-4-70), 126.
- Quota of porters reserved for Scheduled Castes and Scheduled Tribes on the Railways. (XL—21-4-70), 118-19.
- Rail-cum-road bridge at Dumariya Ghat to connect Chupra and Motihari with rail. (XXXVIII—24-3-70), 327-28.
- Railway accident between Agrapara and Sodpur stations (Eastern Railway). (XLI—5-5-70), 19-22.
- Railway accidents on Central Railway. (XLI—5-5-70), 122, 135-36.
- Railway accidents on Eastern Railway (XLI—5-5-70), 134-35.
- Railway accidents on North Eastern Railway. (XLI—5-5-70), 133-34.



## RAILWAYS—Contd.

- Railway Consultative Committee at national and zonal levels. (XLI—19-5-70), 140.
- Railway Divisional Headquarters in State Capitals. (XXXVIII—31-3-70), 150.
- Railway land given on lease near Jagadhari (Northern Railway). (XLI—5-5-70), 139-40.
- Railway Minister's visits to stations and travel in Third Class Compartments. (XL—21-4-70), 59-60.
- Railway officials injured during recent agitation in Haryana and Punjab. (XXXVIII—31-3-70), 49.
- Railway out agencies in Himachal Pradesh. (XXXVI—3-3-70), 107-08.
- Raising of debts against the stations by the Accounts Department. (XL—28-4-70), 28-4-70, 132.
- Raising of resources to meet Railway Targets for 1973-74. (XLI—12-5-70), 75-76.
- Rates and quality of food served on Indian Railways. (XL—28-4-70), 153.
- Ratio between posts of Assistant Inspector of Works and Works Mistries in Central Railway. (XXXVII—10-3-70), 109.
- Reaction of Railway Unions to the introduction of Computers and Automation in Railway offices. (XXXIX—14-4-70), 163.
- Recognition to All India Signal and Telecommunication Staff Association. (XXXVII—17-3-70), 123-24.
- Recommendations of Kunzru Committee in regard to Railway Accidents and Un-manned Railway Crossings. (XXXVII—10-3-70), 157.
- Recommendations of Railway Accidents Inquiry Committee (1968). (XXXIX—14-4-70), 91.
- Recommendations of Railway Accidents Inquiry Committee (1968) re: Signalling Staff. (XXXIX—14-4-70), 91.
- Recovery of rent from Staff unauthorisedly occupying Flats in Railway Colony, Khurda Road (South-Eastern Railway). (XLI—12-5-70), 100-01.
- Recruitment of works mistries in Engineering Department by Railway administration instead of by Railway Service Commission. (XXXVII—10-3-70), 122-24.
- Redress of grievances/demands of supervisory staff of Railway Electrification. (XXXIX—7-4-70), 60-61.

## RAILWAYS—Contd.

- Reduction in Commercial Clerks' category on Southern Railway. (XXXVIII—31-3-70),
- Refreshment rooms at Itarsi Railway Station. (XLI—12-5-70), 144-45.
- Refunds granted for unused tickets at Howrah Station due to traffic jam on Howrah Bridge. (XXXVIII—31-3-70), 79.
- Relaying of railway line from Domohoni and Changrahandha (North East Frontier Railway). (XXXVIII—31-3-70), 68.
- Remuneration to Foreign Railways and other agencies for inspection of Railway Stores. (XXXVII—17-3-70), 134.
- Reorganisation of Divisions of Zonal Railways according to language areas. (XXXVIII—31-3-70), 149.
- Re-organisation of Indian Railways into an Autonomous Corporation. (XXXVI—24-2-70), 150-51.
- Replacement of out-moded Railway Carriages in Kerala. (XXXVI—24-2-70), 231.
- Report of Commissioner of Railway Safety (XL—28-4-70), 119.
- Representation by Loco Shunters, Jaipur Division (Western Railway). (XL—28-4-70), 164.
- Report of Study Group for porters and vendors on Indian railways. (XL—21-4-70), 163.
- Report of study group on railway licensed porters. (XXXVIII—24-3-70),
- Representation from casual labourers in Jaipur Division, Western Railway. (XL—30-4-70), 64.
- Representation on the Promotion policy of Firemen (A and B) on North Eastern Railway. (XXXVII—17-3-70), 121.
- Representation to workers in the management of Indian Railways. (XXXVIII—31-3-70), 42.
- Reservation in Mithila Express. (XXXVI—3-3-70), 103-04.
- Reservation made for Shri Jyoti Basu for travelling from Calcutta to Patna. (XLI—12-5-70), 117.
- Reserved posts for Scheduled Castes and Scheduled Tribes lying vacant in North-Eastern Railway. (XXXIX—7-4-70), 148.

**RAILWAYS—Contd.**

- Resolutions adopted at the Third Conference of All India Ungraded Railway Accounts Staff Association. (XL—28-4-70), 133.
- Restoration of holidays and uniform facilities to Class IV staff (Sweepers, Bhisties) on Eastern Railway. (XLI—5-5-70), 156.
- Restrictions on booking of goods to New Delhi due to wagon glut in goods shed at New Delhi. (XLI—12-5-70), 142-43.
- Retiring Rooms at important Stations of Central Railway. (XXXIX—7-4-70), 115.
- Retrenchment of Class III and Class IV Staff of Medical Department, Allahabad Division (Northern Railway). (XXXIX—14-4-70), 115.
- Revision of Pay Scales of Matrons on North Eastern Railway. (XXXIX—7-4-70), 149-50.
- Rising cost of engines produced in Diesel Locomotive Works, Varanasi. (XL—28-4-70), 135.
- Rules and regulations for giving contracts for loading and unloading of goods and parcels. (XLI—19-5-70), 173.
- Rules re : temporary posting of leave reserve and relieving Assistant Station Masters on Northern Railway. (XXXIX—14-4-70), 93.
- Running of Electric Trains in Madhya Pradesh. (XXXIX—7-4-70), 20-23.
- Running of electric trains in various railway zones. (XXXVIII—31-3-70), 45.
- Running time of Rajdhani Express and De-Luxe trains between New Delhi and Howrah. (XL—28-4-70), 50.
- Salaries of Teachers in Railway Schools. (XXXIX—7-4-70), 72-73.
- Sale of fake railway receipts to businessmen. (XXXVIII—24-3-70), 66-67.
- Sale of platform tickets at Narkatiaganj station (N. E. Rly.). (XXXVII—17-3-70), 114.
- Scarcity of steel for rail tracks. (XXXVII—17-3-70), 92.
- Scheduled Caste and Scheduled Tribe employees in Accounts Department of Western Railway. (XLI—12-5-70), 188-89.
- Scheme for upgrading of posts of clerks in the Railway Accounts Department. (XXXVII—17-3-70), 45-46.
- Seat for Conductor-Guard in First Class compartment. (XXXVIII—31-3-70), 85.

**RAILWAYS Contd.**

- Selection of officers of Class II posts of Signal Department (South Western Railway). (XL—21-4-70), 120.
- Seniority of Station Masters and Assistant Station Masters (Northern Railway). (XXXVI—3-3-70), 200-01.
- Service condition for coal Khalasis working under contractors in Loco Shed, Danapur. (XLI—5-5-70), 102.
- Service conditions of Railway Doctors. (XXXVIII—31-3-70), 52.
- Service of Warrant on Station Master, Dharangadhra for attachment of Railway Property. (XXXVII—10-3-70), 31-37.
- Setting of fire to bogies and manhandling of checking staff by students near Agra. (XXXIX—14-4-70), 90.
- Setting up of a halt Station between Motipur and Kanti Station (North Eastern Railway). (XXXIX—14-4-70), 122.
- Setting up of railway workshops for production of diesel and electric locomotives and passenger coaches. (XXXVIII—24-3-70), 289.
- Settlement of claims of Rs. 200 at certain Stations (Western Railway). (XXXVIII—31-3-70), 138.
- Shahad Passenger's Association, Ulhasnagar (C. Rly.). (XXXVI—3-3-70), 167-68.
- Shifting of Loco Shed, Danapur (Eastern Railway). (XL—28-4-70), 143.
- Shifting of offices of District engineers in Siliguri. (XXXVIII—24-3-70), 387-88.
- Shifting of Railway Safety Commissioner's office. (XXXVII—13-3-70), 203-05.
- Short-fall in goods traffic. (XXXVII—10-3-70), 198-99.
- Sickness of Staff of Chhoti Oodai Station (Western Railway). (XXXVII—10-3-70), 99.
- Sleeper charges from passengers of Utkal Express going to Cuttack and back to New Delhi. (XL—21-4-70), 88.
- Special arrangements in ladies compartments to seek help in emergency. (XLI—5-5-70), 22-26.
- Special Wing in Railway Board to deal with problem of facilities to foreign Tourists. (XXXIX—14-4-70), 126.
- Staff for parcel and booking offices at Bulsar (Western Railway). (XXXVIII—24-3-70), 273.

## RAILWAYS—Contd.

- Stoppage of House Rent Allowance to employees residing in Danapur Station (Eastern Railway). (XL—28-4-70), 142.
- Stoppage of Howrah-Amritsar Mail at Bichhrawan Station (Northern Railways). (XLI—12-5-70), 114.
- Stoppage of train service on Ambala-Nangal Dam Section (Northern Railway). (XXXVII—17-3-70), 186-87.
- Stoppage of Utkal Express on Khurai Station on Bina-Katni Line (Central Railway). (XXXVII—10-3-70), 176-77.
- Stoppage of West Coast Express at Badagara. (XL—28-4-70), 138.
- Strength of porters in R. M. S., Kota. (XLI—14-5-70), 202-03.
- Strengthening of Hindi Organisation of North Eastern Railway. (XXXVI—3-3-70), 131-33.
- Substitute Railway employees in Danapur Division (Eastern Railway). (XXXVII—10-3-70), 97-98.
- Suggestions for economy in fuel consumption on Railways. (XXXVIII—31-3-70), 47.
- Supply of coaches to foreign countries. (XL—22-4-70), 84.
- Supply of cold water to workers of Loco Shed, Danapur (Eastern Railway). (XL—28-4-70), 143.
- Supply of electricity for Staff Quarters at Dibai Railway Station (Northern Railway). (XXXIX—14-4-70), 95.
- Supply of Railway equipment to foreign countries. (XXXVII—4-3-70), 65-67.
- Supply of scrap rails to Madhya Pradesh Electricity Board. (XL—21-4-70), 184-85.
- Survey for broad gauge line from Muzaffarpur to Narkatinganj (North Eastern Railway). (XXXVII—17-3-70), 112.
- Survey for Ludhiana-Chandigarh-Jagadhri Railway Line. (XXXIX—14-4-70), 84.
- Survey of land on Kangra Valley Section (Northern Railway). (XXXIX—7-4-70), 174.
- Survey of railway land in Delhi and construction of quarters for railway staff. (XLI—5-5-70), 117-19.
- Suspension of loco running staff in Danapur Division (Eastern Railway). (XXXVI—3-3-70), 76-77.

## RAILWAYS—Contd.

- Suspension of a TTI for demonstration before Divisional Superintendent, Eastern Railway, Asansol. (XXXVI—3-3-70), 81.
- Suspension of train Services during disturbances on Chandigarh Issue. (XXXIX—14-4-70), 105.
- Taking over of Yeotmal-Murtajapur Narrow gauge railway line by Indian Railways. (XXXIX—14-4-70), 127.
- Theft of copper wire on Eastern Railway. (XL—28-4-70), 144.
- Threat of closure of Howrah-Amra and Howrah Sheakhala light Railways. (XXXVII—17-3-70), 1-7.
- Through compartment from Mangalore to Bombay in West Coast Express. (XL—28-4-70), 167.
- Ticketless travelling and expenditure incurred on Vigilance Department of Northern Railway. (XXXVIII—24-3-70), 333-38.
- Ticketless travelling on Central Railway and expenditure incurred on Vigilance Department. (XXXIX—7-4-70), 99-100.
- Ticketless travelling on Eastern Railway and expenditure incurred on Vigilance Department. (XXXIX—7-4-70), 97-99.
- Ticketless travelling on North Eastern Railway and expenditure incurred on Vigilance Department. (XXXIX—7-4-70), 96-97.
- Ticketless travelling on Railways. (XXXVI—24-2-70), 107.
- Toning up of administration of Indian Railways. (XXXIX—7-4-70), 100-01.
- Transfer of Class I and Class II Officer posted at Gorakhpur (North Eastern Railway). (XXXIX—14-4-70), 84.
- Transfer of goods clerks and transshipment clerks on Railways. (XXXVII—17-3-70), 138.
- Transfer of officers of the Northern Railway Headquarters. (XL—21-4-70), 119-20.
- Transfer of provident fund accounts from one Railway to another. (XXXVII—17-3-70), 51-55.
- Transfer of Provident Fund and Service Records of staff absorbed as Asstt. Permanent Way Inspectors (Northern Railway). (XL—28-4-70), 128.
- Transfer of services of Madhya Pradesh Government Employees to Railways. (XXXIX—7-4-70), 116.

## RAILWAYS—Contd.

- Transfer of staff of accounts department of Central Railway to South Central Railway. (XLI—5-6-70), 136.
- Transfer of trolley-men of Engineering Inspectors in Moradbad Division (Northern Railway). (XXXVIII—24-3-70), 332.
- Transmitter found in possession of passenger at Mangalore. (XXXVIII—24-3-70), 254.
- Transport facilities and ring railway for Delhi. (XLI—4-4-70), 116-17.
- Transportation of agricultural products by railways in Bhind and Morena districts (Madhya Pradesh). (XLI—19-5-70), 108-09.
- Travel by Congressmen to Bombay without tickets. (XXXVII—10-3-70), 214-15.
- Travel concession to children of scholarship holders. (XXXVIII—24-3-70), 91-92.
- Travelling of passengers by Kalka Mail from Allahabad to Kanpur. (XXXVIII—24-3-70), 314-15.
- Typists employed on Indian Railways (XLI—5-5-70), 138.
- Unauthorised occupation of land in Railway premises at Siwan Jn. and Mairwa Stations (North Eastern Railway). (XLI—19-5-70), 70-71.
- Unauthorised Railway Stations on Ranaghat Lalgola Section (Eastern Railway). (XXXVI—3-3-70), 33.
- Under-bridges/over-bridges near different railway stations in Bhavnagar (Western Railway). (XXXVIII—24-3-70), 347.
- Underground Railway in Delhi. (XXXVI—24-2-70), 109.
- Uniform terms of employment of Waiters of Western Railway. (XXXIX—7-4-70), 153-54.
- Unmanned Railway crossings. (XXXVII—10-3-70), 157-58.
- Use of Inspection carriages by Railway officers and J.A. & A.S. Officers working as Deputy Chief Auditors/Chief Auditors on Railways. (XLI—12-5-70), 134-35.
- Use of Railway Saloons by Officers working as Chief Auditors on Indian Railways. (XXXIX—13-4-70), 89-90.
- Use of Saloons by Chief Auditors of Indian Railways. (XLI—18-5-70), 57.
- Utilization of old Railway tickets by changing their dates. (XXXVII—10-3-70), 36-37.

## RAILWAYS—Contd.

- Vacant posts of artisan in different Traders in Northern Railway. (XXXIX—7-4-70), 88.
- Value of property stolen from railway good sheds, parcel offices, platforms and stores depots. (XLI—5-5-70), 67-68.
- Variation in amount paid as running allowance to drivers, firemen and Khallas at Abu Road, Ajmer and Sendara (Western Railway). (XXXVII—10-3-70), 192-93.
- Variations in scales of pay on Indian railways. (XXXVII—27-3-70), 168.
- Vigilance Inspection of Parcel Office Lucknow. (XXXVIII—24-3-70), 245-46.
- Visit of World Bank team to Western Railway. (XXXVI—3-3-70), 212-13.
- Volume of goods traffic and improvement in railway freight Service. (XXXVII—17-3-70), 73-74.
- Wagon-breaking on North-East Frontier Railway. (XXXIX—14-4-70), 100.
- Waiting room and amenities at Sagauli station (North Eastern Railway). (XXXVII—17-3-70), 113.
- Waiting rooms for Kiratpur Sahib Railway Station (Northern Railway). (XXXVII—17-3-70), 156-57.
- Waiting room for III Class passengers at Thana Bihpur Station (North Eastern Railway). (XXXVIII—24-3-70), 303-04.
- Withdrawal of dining car from 57-Dn. Amritsar Express Train. (XXXVIII—24-3-70), 322-23.
- Withdrawal of T.T.Ts. from all Third Class Sleeper Coaches on Western Railway. (XXXVII—17-3-70), 138-39.
- Yardstick for posting and equitable distribution of workload of employees in Signal and Telecommunications Department. (XLI—12-5-70), 180-81.

## Debates

- Re : Firemen's agitation on Southern Railway. (XLI—12-5-70), 198-99.

## RAILWAY ACCIDENTS :

- Collision of lorry with light engine between Ankaif and Nagorsol stations of Secunderabad Division (South Central Railways). (XXXVI—3-3-70), 129-30.
- Collision of Nautanwa-Gorakhpur passenger Train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Collision of Southern Express with goods train near Faridabad. (XLI—5-5-70), 102-03.

RAILWAY ACCIDENTS—*Contd.*

- Collision of Toofan Express with a compartment at Patna Station. (XLI—5-5-70), 160-61.
- Collision of truck with a train at level crossing near Dibrugarh. (XXXIX—7-4-70), 51.
- Compensation to victims of Rail Accidents. (XXXVI—24-2-70), 119-20.
- Derailment of engine and a coach of Delhi bound Upper India Express between Dildar Nagar and Moghul Sarai (Eastern Railway). (XLI—12-5-70), 136-37.
- Derailment of goods train at Dankaur Station on Ghaziabad-Khurja Section (Northern Railway). (XL—21-4-70), 95-96.
- Derailment of Katihar-bound goods train at Telta Station (Northeast Frontier Railway). (XXXVI—3-3-70), 144.
- Fire set to bogies of Bangalore-Press Mail at Hubli. (XXXVIII—24-3-70), 365-66.
- Goods Train accident at level-crossing at Rupsa. (XL—28-4-70), 88.
- Increases in Railway accidents on Central Railway. (XXXVII—10-3-70), 159-60.
- Measures to avoid collisions of trains. (XLI—5-5-70), 124-26.
- Railway Accidents. (XXXVII—10-3-70), 50-51; (XXXVIII—24-3-70), 319.
- Railway accident between Agrapara and Sodpur stations (Eastern Railway). (XLI—5-5-70), 19-22.
- Railway accidents on Central Railway. (XLI—5-5-70), 122, 135-36.
- Railway accidents on Central Railway due to mechanical defects. (XXXIX—14-4-70), 108.
- Railway accidents on Eastern Railway. (XLI—5-5-70), 134-35.
- Railway accidents on North Eastern Railway. (XLI—5-5-70), 133-34.
- Recommendations of Kunzru Committee in regard to Railway accidents and unmanned Railway crossings. (XXXVII—10-3-70), 157.
- Recommendations of the Railway Accidents Enquiry Committee. (XXXVI—3-3-70), 135-36.
- Report of enquiry on suburban train accident near Parel, Bombay (Central Railway). (XL—21-4-70), 94-95.

## RAILWAY AMENITIES

- Absorption of commission agents of Railway Catering Services in catering department. (XL—21-4-70), 103.
- Amenities on Rupar-Nagal Dam Line (Northern Railway). (XXXVII—17-3-70), 185.
- Catering by voluntary bodies. (XL—21-4-70), 171.
- Catering Unit at Guahati Railway Station. (XXXVII—17-3-70), 171-72.
- Committee to examine complaints from Public re. Railway facilities in Bihar. (XXXVII—17-3-70), 30-31.
- Contract to M/s A. H. Wheeler & Co. for book-stalls at Railway Stations. (XXXVIII—24-3-70), 78-79.
- Cost of railway saloons and annual maintenance. (XL—21-4-70), 172-73.
- Expansion of Waiting Rooms/Parcel Rooms/Railway Stations between Bhusawal and Itarsi (Central Railway). (XXXVI—24-2-70), 138.
- Grant of full travelling and daily allowance to officers using Railway Saloons. (XXXIX—7-4-70), 51-52.
- Harassment to III Class Passengers buying tickets at Mudkhed, Himayat Nagar, Adilabad Stations (S.C.Rly.). (XXXIX—7-4-70), 141.
- Provision of additional halting Stations and Amenities at Railway Stations in Delhi Territory. (XXXIX—7-4-70), 49-51.
- Provision of cleaned water in Railway compartments. (XXXVI—3-3-70), 161-62.
- Retiring Rooms at important stations on Central Railway. (XXXIX—7-4-70), 415.
- Sales of Sarvodaya Sahitya literature at Railway book-stalls. (XL—21-4-70), 57-58.
- Sampling of food on Grand Trunk Express Trains. (XXXVI—3-3-70), 207-08.
- Separate III Class waiting rooms for Ladies. (XXXVI—24-2-70), 203.
- Setting up of Hotels by Railways. (XXXIX—7-4-70), 139-40.
- Supply of sub-standard food in Railway restaurants under private contract. (XXXVI—3-3-70), 121-22.
- Waiting room and amenities at Sagauli station (North Eastern Railway). (XXXVII—17-3-70), 113.
- Waiting rooms and platforms for railway stations. (XLI—5-5-70), 104.

**RAILWAY AMENITIES—Contd.**

Waiting room and refreshment rooms at Chandigarh station (Northern Railway). (XLI—5-5-70), 87-88.

Waiting rooms for Kiratpur Sahib Railway Station (Northern Railway). (XXXVII—17-3-70), 156-57.

Waiting room for III Class passengers at Thana Bihpur Station (North Eastern Railway). (XXXVIII—24-3-70), 303-04.

Waiting Rooms for Upper Class Passengers at Kotikulam Railway Station (Cannanore Distt.). (XXXVI—3-3-70), 81-82.

**RAILWAY BRIDGES §**

Bridge at railway crossing at Cuttack railway station. (XLI—19-5-70), 143-44.

Bridge over Narmada river in Onkareshwar (Madhya Pradesh). (XLI—5-5-70), 119.

Construction of over-bridge at Banda Junction. (XXXVI—24-2-70), 146-47.

Construction of over bridges on road crossings on the sides of Samastipur Darbhanga and Sakri (North Eastern Railway). (XLI—19-5-70), 129-30.

Construction of over-bridge on Thanjavore-Trichy Railway line. (XLI—5-5-70), 162-63.

Construction of railway bridge between Barari Ghat (Bhagalpur) and Mahadeo Ghat (Thana Bihpur) in Bihar. (XL—21-4-70), 112.

Extension of Bridge at Burhanpur Station (Central Railway). (XXXIX—7-4-70) 115-16; (XLI-12-6-70), 143-44.

Extra operational cost due to defects in certain bridges on Godhra-Ratlam Section (Western Railway). (XXXVII—17-3-70), 133-34.

Over-bridge at Alwaye railway Station (XXXVI—24-2-70), 145.

Over-bridge at level crossing near Telli chery Railway Station (Southern Railway). (XXXIX—7-4-70), 75.

Over-Bridge at Railway Crossing of Ranchi-Chailbasa Road. (XL—28-4-70), 119.

Over bridge at Thana Bihpur (North Eastern Railway). (XL—21-4-70), 72.

Over-bridge for pedestrians at Datia Station (Central Railway). (XXXVII—17-3-70), 76-77.

Over-bridge near level crossing at Thalankarapatikunnu, Kasaragod (Kerala) Southern Railway. (XL—21-4-70), 183.

**RAILWAY BRIDGES—Contd.**

Over-Bridge near Patel Nagar (Delhi) Railway Station. (XL—28-4-70), 140.

Overhead bridge at Banapura (Central Railway). (XLI—12-5-70), 143.

Railway over-bridge in Moga City (Punjab). (XXXVII—10-3-70), 207.

Representation by citizen's committee, Ullal re. repairs of Mangalore-Ullal railway bridge. (XLI—19-5-70), 146.

Widening of underbridge beside Hubli railway station (South Central Railway) (XLI—19-5-70), 159-60.

RAILWAY BUDGET, 1970-71—Prepared. (XXXVI—23-2-70), 243-68.

**RAILWAY EMPLOYEES :**

Absorption of casual labourers in railway service and difference in wages between casual labourers and railway employees. (XXXVII—17-3-70), 124-25.

Absorption of surplus staff in Foreign Traffic Accounts Office on Western Railway. (XXXVII—10-3-70), 101.

Absorption of works Mistries as Assistant Permanent Way Inspectors (Central Railway). (XXXVIII—31-3-70), 125.

Accommodation for Railway Commercial Clerks at Bombay. (XXXVII—17-3-70), 166-67.

Action on Memorandum by All-India Class IV Railway Workers' Association, Jaipur. (XXXIX—7-4-70), 101-02.

Action on representations received from Unions other than recognised Unions. (XXXVI—3-3-70), 148.

Action on representations received from unrecognised Railway Unions (XXXVIII—24-3-70), 304-05; (XLX—24-4-70), 180.

*Ad Hoc* increment to Class III and Class IV Railway Employees. (XXXIX—7-4-70), 80.

Advance increments to steam drivers trained as diesel drivers. (XXXIX—7-4-70), 178-79.

All India Guards Council, Abu Road Branch (Western Railway). (XXXVIII—31-3-70), 121.

Apology by General Manager of Central Railway to Bombay High Court. (XXXVI—24-2-70), 106-09.

Application of Employees Provident Fund Act, 1951 to casual labour employed on Indian Railway. (XXXVIII—31-3-70), 151.

RAILWAY EMPLOYEES—*Contd.*

- Appointment of Coach Clerks, Tally Clerks and Ticket Collectors. (XXXVI—3-3-70), 130-31.
- Attendants in Passenger Trains on Central Railway. (XXXVI—3-3-70), 179.
- Authorised scales of pay for casual labour on Vijayawada Division (South Central Railway). (XXXVIII—31-3-70), 152.
- Avenues of promotion of commercial clerks (XXXVII—10-3-70), 183.
- Avenues of promotion of train clerks categorised as non-operating Ministerial Staff. (XL—21-4-70), 77-79.
- Basis of wage structure of railway commercial clerks. (XXXVII—17-3-70), 174.
- Benefits to retrenched Military Employees working in foreign Traffic Accounts Office (Western Railway). (XXXVII—10-3-70), 114-16.
- Better<sup>9</sup> pay scales for Permanent Way Inspectors and Assistant Permanent Way Inspectors on Indian Railways. (XLI—5-5-70), 88-89.
- Bifurcation of clerical cadres by Stores Department (Central Railway). (XL—21-4-70), 99-100.
- Categorisation of special ticket examiners as running staff. (XXXVIII—24-3-70), 385-86.
- Chances of promotion of ticket collector and travelling ticket examiners (Central Railway). (XL—21-4-70), 82.
- Change in the timings of Grand Trunk Express. (XXXVII—3-3-70), 206-07.
- Charge sheet served on booking clerks of Jaipur station (Western Railway). (XLI—5-5-70), 137.
- Charter of Demands by Association of Permanent Way Inspectors and Assistant Permanent Way Inspectors on Eastern and South Eastern Railways. (XXXVIII—24-3-70), 298-99.
- Civic amenities to railway employees at Danapur (Eastern Railway). (XL—21-4-70), 73-74.
- Class III and Class IV Staff in Headquarters Office and Bombay Divisional Office (Western Railway). (XXXVII—17-3-70), 91.
- Classification of railway employees as essential and non-essential. (XXXVII—17-3-70), 167.
- Clerks grade I in General and Traffic seniority units of zonal accounts departments (XLI—5-5-70), 152.

RAILWAY EMPLOYEES—*Contd.*

- Collusion and connivance of railway employees in ticketless travelling. (XXXVIII—24-3-70), 370-71.
- Commercial Clerks in Howrah Division (Eastern Railway). (XXXVIII—24-3-70), 245.
- Commercial Clerks on Southern, Eastern and Northern Railways. (XXXVI—3-3-70), 147-48.
- Commercial Inspectors on Western Railway. (XXXVII—17-3-70), 89-90.
- Compensation to families of railway employees who die while on duty. (XXXVII—10-3-70), 118-19.
- Compensation to staff of signal and Telecommunication Department for performing Emergency Duty. (XL—28-4-70), 53.
- Complaint against Railway Employees regarding giving of seats to passengers after accepting bribe. (XXXVI—5-3-70), 109-11.
- Complaint against Vigilance Inspector of South Central Railway. (XXXVI—24-2-70), 194.
- Complaint regarding misuse of official position and power by C.H.C. Bikaner (N.Rly.). (XXXVII—17-3-70), 172-73.
- Complaint re. misuse of Official Power by Chief Controller, Bikaner (Northern Railway). (XXXIX—14-4-70), 125.
- Confidential Instructions to Labour Commissioners regarding cases of Railway Employees under Industrial Disputes Act. (XXXIX—9-4-70), 169-70.
- Confidential letter from Railway Board to Labour Ministry re. grievances of Railway employees. (XXXIX—14-4-70), 41.
- Confirmation and Seniority of Station Masters and Assistant Station Master of Delhi Division of Northern Railway. (XXXIX—7-4-70), 130.
- Confirmation of Class I officers in traffic department of Railways appointed in 1958. (XXXVII—17-3-70), 129-30.
- Confirmation of guards of Maldah and Katihar division (Northeast Frontier Railways). (XLI—5-5-70), 158-59.
- Confirmation of sanitary staff in Allahabad Division (Northern Railway). (XXXIX—14-4-70), 116.
- Confirmation of stenographers and draftsmen on Northern Railway. (XL—28-4-70), 156.

RAILWAY EMPLOYEES—*Contd.*

- Confirmation of workers under Eastern Railway Headquarters. (XLI—5-5-70), 156-57.
- Contractors of Book-Stalls at Railway Stations. (XL—28-4-70), 116.
- Criteria fixed for Guard incharge of a train. (XLI—12-5-70), 182.
- Criteria for grant of leave to guards on Indian Railways. (XLI—19-5-70), 165-66.
- Death of persons due to fire at Narnaul and Rewari Railway Stations (Western and Northern Railways). (XL—28-4-70), 106.
- Decision regarding scheme to benefit class III railway employees. (XXXVII—10-3-70), 203-04.
- Demands by Railway Employee's Organisations for recognition of Unions, Category-wisc. (XXXVIII—31-3-70), 119.
- Demand for desert allowance by Northern Railway Employees' Union, Bikaner Division. (XL—21-4-70), 118.
- Demand for placing grievances of train clerks before Third Pay Commission. (XL—21-4-70), 79-80.
- Demands for a separate Pay Commission for Central Railway Staff. (XXXVII—10-3-70), 147-49.
- Demand for a wage board by All India Railwaymen's Federation. (XLI—5-5-70), 89.
- Demands of employees of Samastipur Division, North Eastern Railway. (XXXVIII—24-3-70), 368.
- Demonstration by Central Railway Employees at Chief Mechanical Engineers' Office at Jhansi. (XXXVI—24-2-70), 100-01.
- Demonstration by the Indian Railway Loco Mechanical Staff Association and Loco Workers. (XLI—19-5-70), 111.
- Demonstration by Linemen's Association of Northern Railway at Minister's residence. (XLI—19-5-70), 131-32.
- Denial of promotion to firemen and shunters, ignorant of English language on Western Railway. (XXXVIII—31-3-70), 153.
- Denial of promotion to senior permanent way inspectors in higher grade. (XL—21-4-70), 31-32.
- Denial to Guards of upgradation of parcel Express Trains on North East Frontier Railway. (XXXIX—7-4-70), 119.

RAILWAY EMPLOYEES—*Contd.*

- Deviation from time limit regulations re. seniority of Class III Staff (Western Railway). (XLI—12-5-70), 123-24.
- Difficulties of guards of Lumding Headquarters in the absence of Brakesman. (XLI—5-5-70), 157-58.
- Discharge of Casual Labour engage on Electrification. (XXXIX—7-4-70), 60
- Discrimination in payment of special allowances to Railway Employees for attending duty on holidays. (XXXVIII—24-3-70), 271-72.
- Disparity between percentages on certain posts on North-Eastern Railway. (XLI—5-5-70), 133.
- Disparity between temporary officers and directly recruited Class I Officers with regard to future promotion. (XLI—12-5-70), 179.
- Duties of Trains Clerks and Deputy Yard Masters. (XXXVIII—24-3-70), 306-07.
- Duty hours of coach attendants on Indian Railways. (XXXIX—7-4-70), 121.
- Duty hours of controllers classified as intensive. (XL—21-4-70), 153-54.
- Duty Hours of Railway Radiographers. (XXXVIII—24-3-70), 2+7-48.
- Employees of S. S. Light Railway. (XXXVII—17-3-70), 164-65.
- Equal upgradation in Officers' and Clerks cadres in Administrative and Divisional Offices Central Railway. (XXXIX—14-4-70), 152.
- Expenditure incurred on Gasetted officers of Indian Railways and Railway Board. (XLI—5-5-70), 123-24.
- Facilities for Amritsar and Chandigarh stations (Northern Railway). (XXXVIII—24-3-70), 388-89.
- Facilities to train clerks as given to operational staff. (XL—21-4-70), 76-77.
- Family pension to Class IV staff of railway hospitals of Indian railways. (XL—21-4-70), 150.
- Female employees working in Railway Ministry. (XLI—12-5-70), 112-13.
- Financial loss to a guard Grade 'A' of Danapur Division (Eastern Railway). (XXXIX—7-4-70), 137-38.
- Fire by armymen on striking railway workers. (XLI—15-5-70), 153.
- Fire by army men on striking Railway Workers at Mughal Sarai on 11-1-70. (XXXVI—27-2-70), 113.



## RAILWAY EMPLOYEES—Contd.

- Fire in goods wagons on Ludhiana-Ambala line. (XLI—12-5-70), 133.
- Fixation of seniority in the grade of guards 'C' on Western Railway. (XLI—5-5-70), 151-52.
- Fixation of seniority of commercial clerks appointed to fill war reserved vacancies on Southern Railway. (XXXVIII—31-3-70), 144.
- Fixing of seniority of commercial clerks in Eastern Railway. (XXXVIII—31-3-70), 142.
- Fixation of Seniority of Railway officers. (XXXVIII—24-3-70), 386-87.
- Fixing up of *inter se* seniority on transfer from one division to another. (XLI—19-5-70), 155-56.
- Forfeiture of Government contribution to provident fund in respect of certain employees of Matunga Railway Workshop (Central Railway). (XL—21-4-70), 173-74.
- Gazetted and Senior Posts in Railway Board. (XL—28-4-70), 70.
- Goods clerks engaged on station post and transit post on Northern Railway. (XLI—19-5-70), 180.
- Grant of Honorarium and T.A. to certain employees of Divisional Accounts Office, (Northern Railway), New Delhi. (XXXIX—14-4-70), 156.
- Grant of increments to those absorbed as Assistant Permanent Way Inspectors on Northern Railway. (XL—28-4-70), 128.
- Grant of pay scales to travelling ticket examiners on Railways. (XLI—5-5-70), 123.
- Grant of special pay to wireless operators on Southern Railway. (XXXVIII—31-3-70), 146.
- Grievances of All-India Railway Commercial Clerks' Association. (XXXIX—7-4-70), 131-32.
- Grievances of All-India Railway Commercial Clerks Association (Eastern Railway). (XXXVIII—31-3-70), 141.
- Guards provided to officers on North Eastern Railway (XXXIX—7-4-70), 149.
- Help of Court sought by employees against the orders of Railway Authorities (North-east Frontier Railway). (XXXIX—7-4-70), 175-76.
- Higher Grades for Commercial Clerks on Southern Railway. (XXXIX—7-4-70) 133.

## RAILWAY EMPLOYEES—Contd.

- Hunger strike by Station Masters of Ferozepur Division (Northern Railway). (XXXVII—17-3-70), 183-84.
- Implementation of orders in respect of Station Masters, Asstt. Station Masters and Guards etc. of Delhi Division (Northern Railway). (XXXIX—14-4-70), 158.
- Implementation of Railway Board's orders for promotion to Clerks Grade I, Traffic Accounts Office, Ajmer. (XLI—12-5-70), 122-23.
- Implementation of recommendations in respect of Station Masters. (XXXVI—24-2-70), 185-86.
- Implementation of recommendation of Second Pay Commission in respect of clerical cadre. (XLI—5-5-70), 138-39.
- Incentive schemes for railway running staff. (XXXVIII—31-3-70), 122.
- Increase in Clerical Cadre as also in Class I and Class II Officers in Railway Board and Zonal Railways. (XXXIX—14-4-70), 153.
- Increase in pension of retired railway employees. (XXXVIII—31-3-70), 127.
- Increase in percentage of upgrading of posts of Train Clerks. (XLI—12-5-70), 129.
- Increase in strength of guards grade 'C' at Patna Jn. (Eastern Railway). (XLI—19-5-70), 163-64.
- Interference by RPF personnel in the activities of Madhya Railway Karamchhari Sangh at Jabalpur. (XL—21-4-70), 97-98.
- Irregularities in promoting clerks grade I<sup>d</sup> against 20 per cent. Graduate quota. (XXXVII—10-3-70), 113.
- Issue of free insurance policies to certain categories of railway employees. (XLI—5-5-70), 89-90.
- Issue of orders for promotion and transfer of Engineering Subordinates on the Northern Railway. (XXXVIII—24-3-70), 261.
- Law suit filed by a Guard of Saharsa for recovery of outstanding dues from Railways. (XLI—12-5-70), 131-32.
- Leave reserve in category of Guards on Railways. (XLI—12-5-70), 182-83.
- Leave reserve staff in Signal and Telecommunications Department. (XLI—12-5-70), 179-80.

## RAILWAY EMPLOYEES—Contd.

- Lightning strike by Locomotive Staff at Maghal Sarai Station. (XXXVII—17-3-70), 80.
- Lowest percentage of Higher Grade Posts for Station Masters and Assistant Station Masters. (XXXVI—3-3-70), 199.
- Machinery to check complaints against staff of Vigilance Department and Railway Employees. (XXXVI—3-3-70), 179-81.
- Manhandling of Assistant Station Master Bandel Junction. (XXXVI—3-3-70), 91.
- Mass Transfer of guards of Danapur Division, (Eastern Railway). (XXXVII—17-3-70), 56-57.
- Meeting of Accounts Staff of Western and Northern Railway. (XXXVII—10-3-70), 96.
- Meeting of Congress Railwaymen's Union at Railway Institute, Manapur. (XLI—19-5-70), 112-13.
- Meeting of Departmental Promotion Committee and confirmation of Class I Officers—Traffic Department. (XXXIX—13-4-70), 147.
- Meeting of P.W.I. and A.P.W.I. staff Association (Eastern and South Eastern Railway) with Railway Minister. (XLI—12-5-70), 147-48.
- Memorandum by All India Commercial Clerk's Association. (XXXVIII—24-3-70), 360-61.
- Memorandum by All India Railway Commercial Clerks' Association, Secunderabad Division (South Central Railway). (XL—21-4-70), 181-82.
- Memorandum by Railway Medical Officers' Union. (XXXVIII—31-3-70), 40.
- Memorandum by running and mechanical staff of Danapur Division (Eastern Railway). (XXXVI—3-3-70), 74-76.
- Memorandum by Switchmen-Cabinmen-Levermen Association of Eastern Railway Zonal Unit. (XLI—5-5-70), 142-43.
- Memorandum from Indian Railways technical supervisors' association. (XLI—19-5-70), 174.
- Memorandum submitted by Danapur Branch of Indian Railways signal and tele-communications to divisional superintendent. (XLI—5-5-70), 143-44.
- Memorandum submitted by North Eastern Railway Mazdoor Sabha to General Manager, North Eastern Railway. (XXXIX—7-4-70), 122-23.

## RAILWAY EMPLOYEES—Contd.

- Memorandum submitted by railway employees at Ratlam station to General Manager, Western Railway. (XLI—5-5-70), 137-38.
- Memorandum to General Manager by Guards Council, Northeast Frontier Railway Zone. (XXXVI—3-3-70), 80.
- Minimum wages for Casual Labourers and Gangmen at Jaipur and Alwar. (XXXIX—7-4-70), 102-03.
- Murder of Gate-keeper at Gate No. 11 between Hagtanalā and Sangrana Sahib Railway Station. (XXXVIII—24-3-70), 384.
- Nature of duties of goods clerks working on station post and transit post on northern railway. (XLI—19-5-70), 176-77.
- Non-display of duty rosters and list of commercial clerks at stations of Secunderabad division (South Central Railway). (XL—21-4-70), 182-83.
- Non-payment of arrears to employees of office of divisional superintendent, Allahabad (Northern Railway). (XLI—5-3-70), 113-14.
- Non-payment of arrears to guard of Mariani of Tinsukia division (North-East Frontier Railway). (XLI—5-5-70), 159.
- Non-payment of dues to retrenched casual labourers on Central Railway. (XXXIX—14-4-70), 110.
- Non-supply of full winter and summer uniforms to Station Masters and Assistant station Masters (Eastern Railway). (XXXVII—10-3-70), 39-40.
- Non-supply of over-coats to staff of Central Railway. (XXXVIII—31-3-70), 85.
- Officiating chance to Class III staff in higher Grades. (XL—28-4-70), 127.
- Officiating chance to junior relieving assistant Station Masters, Delhi Division (Northern Railway). (XXXVIII—31-3-70), 105.
- Opportunities for promotions of Train Clerks and Ticket Collectors. (XXXIX—7-4-70), 150-52.
- Overtime Allowance paid to non-gazetted staff of Railway Board. (XXXVI—3-3-70), 168.
- Paid rests to Casual Labour Employed in Delhi area (Northern Railway). (XXXIX—14-4-70), 134.
- Panel for promotion of commercial clerks on South-Central Railway. (XL—21-4-70), 180-81.

## RAILWAY EMPLOYEES—Contd.

- Participation by Central Railway Employees in 19th Sept. 1968 strike. (XLI—12-5-70), 163-64.
- Participation by Eastern Railway Employees in 19th Sept., 1968 Strike. (XLI—12-5-70), 163.
- Participation by North Eastern Railway Employees in 19th Sept. 1968 strike. (XLI—12-5-70), 165.
- Participation by Southern Railway Employees in 19th September, 1968 strike. (XLI—12-5-70), 162-63.
- Participation by Western Railway Employees in 19th Spt. 1968 strike (XLI—12-5-70), 164-65.
- Passenger Guides at Delhi Station. (XXXVIII—24-3-70), 247.
- Passes and P. T. Os. to Railway Employees. (XL—28-4-70), 57.
- Pay scales and allowances of nurses in the railway department (XL—21-4-70), 123-24.
- Payment of arrears to Upgraded Head Signallers (Northern Railway). (XXXIX 14-4-70), 89.
- Payment of less running allowances to guards of Tinsukhia Division (Northeast Frontier Railway). (XXXIX—7-4-70), 118-19.
- Payment of overtime to railway inspectors of commercial branch (XLI—5-5-70), 126-27.
- Payment of Provident Fund and Family Pension to families of deceased Class IV employees of Railway Hospital, Bhatinda (Northern Railway). (XXXIX—14-4-70), 134.
- Percentage of leave reserve commercial clerks (Southern Railway). (XXXVIII—31-3-70), 84.
- Percentage of Promotion quota of Class III Staff (XXXIX—14-4-70), 136.
- Period of promotion from Fireman to Shunter and to Driver 'C' (North, Eastern Railway). (XXXVII—17-3-70), 121-22.
- Permanent absorption of casual labourers against permanent vacancies in Locomotive Works, Charbagh, Lucknow (Northern Railway). (XLI—5-5-70), 157.
- Posts of Assistant Station Masters allotted to Cooch-Behar Station (Northeast Frontier Railway). (XXXIX—7-4-70), 108.
- Posts of Permanent and Temporary Station Masters and Assistant Station Masters on Railways. (XXXIX—7-4-70), 130-31.

## RAILWAY EMPLOYEES—Contd.

- Posts of Telegraph Clerks/Train Clerks/Commercial Clerks in Central Railway. (XXXVI—3-3-70), 181-82.
- Posting of Additional Staff at Cooch Behar Railway Station (N.E.F. Ry.). (XXXIX—7-4-70), 106
- Posting of additional staff at Vijayawada and Rajahmundry (XLI—5-5-70), 108-09.
- Posting of Class III and Class IV Employees under local or nearest Railway Division (XXXVI—24-2-70), 238-39.
- Posting of Coach attendents in 1st Class Compartments on certain Trains. (XXXIX—7-4-70), 121-22.
- Posting of conductor-guardrs in two tier first class coaches of Bina-Katni Line. (Central Railway). (XXXVII—10-3-70), 175.
- Press conference addressed by Chairman, Railway Board on 23-2-70. (XXXVIII—24-3-70), 327.
- Problems being faced by 'Essential' staff of north-eastern railway, Gorakhpur (XL—21-4-70), 125.
- Procedure for Booking Drivers for learning Road and Station working rules. (XXXVII—10-3-70), 191-92.
- Procedure for selection to Class II Post of Assistant Signal and Telecommunications Engineers on Northern Railways. (XLI—12-5-70), 183.
- Promotion of Class IV staff to Posts of Commercial Clerks/Ticket Collectors/Train Clerks/Store Clerks. (XXXIX—14-4-70), 113.
- Promotion of Clerks grade II in Traffic Accounts Office, Delhi (Northern Railway). (XXXVII—10-3-70), 100.
- Promotion of clerks grade II in zonal traffic and general accounts seniority units (XLI—5-5-70), 152.
- Promotion of Commercial Clerks as Commercial Inspectors in Western Railway. (XXXVII—17-3-70), 90-91.
- Promotion of commercial clerks as commercial Inspectors on Railways. (XXXVII—10-3-70), 193-94.
- Promotion of clerks in Sealdah Division (Eastern Railway). (XXXVI—24-2-70), 205-06.
- Promotion of commercial clerks of Howrah Division (Eastern Railway). (XXXVIII—31-3-70), 141.
- Promotion of goods clerks Junior Grade to Higher Grade Posts. (XXXVII 10-3-70), 56-57.

**RAILWAY EMPLOYEES—Contd.**

- Promotion of officers to Junior administrative grade on Railways. (XL—21-4-70), 156-59.
- Promotion of Passenger guides in Delhi Division (Northern Railway) as Head Ticket Collectors/Senior Group Inspectors. (XXXVIII—24-3-70), 250.
- Promotion to clerks grade I in Northern Railway Traffic Account Office Delhi Kisananj. (XXXVII—10-3-70), 108.
- Promotion to the posts of Works Mistries on Western Railway and Avenues of promotion of dressers Grade II (XLI—19-5-70), 147-48.
- Proportion of increase in the length of Railway track and number of officers in Railways. (XXXVIII—24-3-70), 259-61.
- Protection of pay of Senior Works Mistries (Central Railway). (XXXVIII—31-3-70), 125.
- Protest by Railwaymen's Federation against Government Decision on Pay Commission. (XXXVII—17-3-70), 86-87.
- Provision of escort guards at Ajmer Station (Western Railway). (XXXVIII—24-3-70) 363.
- Qualifications for appointment as telephone operators on Railways. (XLI—19-5-70), 166.
- Quarters for ticket collectors and travelling ticket examiners on Central Railway. (XL—21-4-70), 82-83.
- Rationalisation of disparities in emoluments of Railway employees (XXXVII—10-3-70), 100.
- Recognition of Unions. (XXXIX—7-4-70), 138-39.
- Recognition to Chittaranjan Locomotive Works Labour Union. (XXXIX—7-4-80), 177.
- Recognition to Indian Railways Ticket Checking Staff Association (XXXIX—14-4-70), 106.
- Recommendations of high power committee on security and policing commercial clerks. (XXXVIII—31-3-70), 150.
- Recovery of rent from Staff unauthorisedly occupying Flats in Railway Colony, Khurda Road (South Eastern Railway). (XLI—12-5-70), 100-01.
- Recruitment of scavenging staff at certain Stations of Allahabad Division (Northern Railway) (XXXIX—14-4-70), 115.

**RAILWAY EMPLOYEES—Contd.**

- Recruitment of works mistries in Engineering Department by Railway administration instead of by railway service commission. (XXXVII—10-3-70), 122-24.
- Redress of Grievances/Demands of Supervisory Staff of Railway Electrification. (XXXIX—7-4-70), 60-61.
- Re-imbursment of tuition fees to railway employees of offices under divisional Superintendent, Allahabad (XLI—5-5-70), 114-15.
- Re-instatement of Railway employees who took part in 19th March, 1949 Strike. (XXXVIII—31-3-70), 61.
- Relief to supervisory staff who have reached the maximum of pay scales. (XLI—10-5-70), 113-14.
- Representation by Assistant Station Masters of Delhi Division against "Broken Duty Roster". (XXXVI—3-3-70), 200.
- Representation from Employees of Shakurbasti Shed, Delhi Division for appointment of Tughlakabad Shed (Northern Railway). (XXXIX—7-4-70), 75-76.
- Representations from railway guard pensioners' organisations (XLI—19-5-70), 178.
- Representation on the promotion policy of Firemen (A and B) on North-Eastern Railway. (XXXVII—17-3-70), 121.
- Representation submitted by cleaners of Gandhidham to General Manager, Western Railway (XLI—5-5-70), 150-51.
- Restroation of holidays and uniform facilities to Class IV staff (Sweepers, Bhistics) on Eastern Railway (XLI—5-5-70), 156.
- Restriction re. prescription of costly Drugs for Railway Employees in T. B. Sanatoria. (XLI—12-5-70), 173-74.
- Reversion of sub-heads in F. T. A. Office Delhi (Western Railway) (XXXVII—10-3-70), 94.
- Revision of beats of permanent way inspectors and Assistant Inspectors (XL—21-4-70), 86-87.
- Revision of grades of assistant permanent way inspectors (XLI—5-5-70), 132.
- Revision of pay scales of section controllers to Chief Controllers on Indian Railways (XL—21-4-70), 155.
- Revision of scale of pay of Station Master, Trivandrum Central (Kerala). (XXXVIII—31-3-70), 103.

## RAILWAY EMPLOYEES—Contd.

- Revision of Wage Structure of Commercial clerks. (XXXVII—17-3-70), 173-74.
- Rules governing transfer of married railway employees. (XLI—5-5-70), 54.
- Rules for retirement of Permanent Way Inspector. (XLI—19-5-70), 175-76.
- Scheme for upgrading of posts of clerks in the Railway Accounts Department. (XXXVII—17-3-70), 45-46.
- Security of service to Casual Labour employed on Indian Railways. (XXXVIII—24-3-70), 70-71.
- Selections for posts of Commercial Clerks in Madurai Division. (XXXIX—7-4-70), 132-33.
- Selection of officers of Class II posts of signal department (North Eastern Railway). (XL—21-4-70), 120.
- Seniority and promotion of 'A' Grade Guards on division basis. (XLI—5-5-70), 163-64.
- Seniority for Military Service to commercial Clerks of Madurai Division. (XXXVIII—24-3-70), 361.
- Seniority list of works mistries on Central Railway. (XXXVIII—31-3-70), 126.
- Seniority of diesel staff and their appointment at Tughlakabad Shed (Northern Railway). (XXXIX—7-4-70), 179.
- Service of warrant on Station Master, Dhrangadhra for attachment of Railway Property. (XXXVII—10-3-70), 31-39.
- Shortage of Ticket Collectors at Allahabad Railway Station. (XLI—5-5-70), 86-87.
- Sickness of Staff of Chhoti Oodai Station (Western Railway). (XXXVII—10-3-70), 99.
- Signature campaign by railway commercial clerks in Izatnagar Division. (XXXVII—17-3-70), 175.
- Staff for parcel and booking offices at Bulsar (Western Railway). (XXXVIII—24-3-70), 273.
- Standardisation of designations and jobs to end disparities on Railways. (XL—28-4-70), 120.
- Stoppage of increments of Railway commercial Clerks. (XXXVI—3-3-70), 146-47.
- Strength of guards grade 'C' of Damapur Headquarter (Eastern Railway). (XLI—19-5-70), 164.

## RAILWAY EMPLOYEES—Contd.

- Strike by employees of Scaldah Division for failure of management to make security arrangements. (XXXVII—17-3-70), 74-75.
- Strike by loco workers at Lucknow. (XXXVIII—24-3-70), 385.
- Strike by Railway employees due to beating of Chief Parcel Clerk, Bhatinda railway station (Northern Railway) (XLI—19-5-70), 92-93.
- Substitute Railway employees in Danapur Division (Eastern Railway). (XXXVII—10-3-70), 97-98.
- Suggestions by Commercial Clerks' Associations of Ajmer Re : economy and efficiency on railways. (XXXVIII—31-3-70), 137.
- Strike by railway employees of Scaldah Station. (XXXVII—17-3-70), 127-28.
- Success of clerks grade II in Appendix IIA Examination, 1970. (XLI—5-5-70), 153.
- Supply of uniforms to Railway Staff. (XXXVII—10-3-70), 93.
- Supply of Winter uniforms to Gangmen under P. W. I., Sahrna (North Eastern Railway). (XLI—12-5-70), 132.
- Suspension of loco Running Staff in Danapur Division (Eastern Railway). (XXXVI—3-3-70), 76-77.
- Suspension of orders regarding periodical transfer of Railway employees. (XXXVI—3-3-70), 201-02.
- Temporary workmen in CTI and DTSE sections under Divisional Superintendent's Office, New Delhi (Northern Railway). (XLI—19-5-70), 166-67.
- Time limit for handing over/taking over charge by permanent way inspectors on the railways. (XLI—19-5-70), 175.
- Traning of staff of Signal and Telecommunications Department of Indian Railways at Secundrabad. (XL—21-4-70), 139-40.
- Training to steam firemen Grade 'B' as Driver Assistant Diesel. (XXXIX—7-4-70), 177-78.
- Transfer of Assistant Station Master, Signal Department, Samastipur (North Eastern Railway), (XLI—12-5-70), 130.
- Transfer of Coach-Attendants from commercial department to Mechanical Department. (XL—21-4-70), 170-71.
- Transfer of goods clerks and transhipment clerks on Railways. (XXXVII—17-3-70), 138.

## RAILWAY EMPLOYEES—Contd.

- Transfer of officers of the Northern Railway Headquarters. (XL—21-4-70), 119-20.
- Transfer of Parcel staff posted at Delhi Station. (XXXVII—17-3-70), 152.
- Transfer of staff of accounts department of Central Railway to South Central Railway. (XLI—5-5-70), 136.
- Transfer of trolley-men of Engineering Inspectors in Moradabad Division (Northern Railway), (XXXVIII—24-3-70), 332.
- Translators for Hindi Departments of Zonal Railways. (XXXVII—17-3-70), 148-49.
- Travel by Railway Officers' families on metal passes in Saloons. (XLI—12-5-70), 67-69.
- Travelling ticket examiner and ticket collectors as running staff. (XXXVII—10-3-70), 121-22.
- Travelling Ticket Examiner of Kacheguda (Andhra Pradesh). (XLI—12-5-70), 192-93.
- Upgradation of post of senior commercial officers (Claims) on Railways. (XLI—19-5-70), 155.
- Use of Railway Saloons by Officers working as Chief Auditors on Indian Railways. (XXXIX—13-4-70), 89-90.
- Utilisation of Services of leave reserve commercial clerks in Madurai Division (Southern Railway). (XXXVIII—31-3-70), 143.
- Utilisation of Unqualified staff as Guards on Eastern Railway. (XXXVIII—31-3-70), 121.
- Vacant posts of artisan in different Trades in Northern Railway. (XXXIX—7-4-70), 88.
- Variation in amount paid as running allowance to Drivers, Firemen and Khallasis at Abu Road, Ajmer and Sendara (Western Railway), (XXXVII—10-3-70), 192-93.
- Withdrawal of T.T.Ts. from all Third Class Sleeper Coaches on Western Railway. (XXXVII—17-3-70), 138.
- Working conditions of railway commercial clerks. (XXXVII—17-3-70), 175.
- Wrong fixation of Seniority of Shed Khallasi, Etc. in Samastipur Division (North Eastern Railway). (XXXIX—14-4-70), 132.

## Debates

Re. Firemen's agitation on Southern Railway. (XLI—12-5-70), 198-99.

## RAILWAY ENGINES :

- Average run per hour of electric/diesel and steam engine. (XLI—5-5-70), 5-11.
- Development of new electric locomotives for Indian Railways. (XLI—19-5-70), 17-22.
- Diesel Locomotive for Bombay-Howrah Mail. (XXXVII—17-3-70), 96.
- Good quality coal for railway engines. (XLI—5-5-70), 105.
- Idle diesel Engines at Itarsi. (XXXVII—10-3-70), 186-87.
- Import of defective WAM-I Locomotives. (XLI—19-5-70), 157.
- Investment in Diesel Locomotive Work, Vavanasi. (XLI—19-5-70), 108.
- Maintenance and repair of diesel oil engines. (XLI—19-5-70), 145.

## RAILWAY HOSPITALS :

- Family pension to Class IV staff of railway hospitals of Indian railways. (XL—21-4-70), 150.
- Free diet to patients in Railway Hospitals. (XXXVII—10-3-70), 205.
- Irregularities in Railway Hospitals and Dispensaries. (XXXVIII—31-3-70), 112.
- Issue of special medicines at Central Hospital, North-Eastern Railway. (XXXIX—14-4-70), 1-7.
- Laboratories to test blood, urine and stool in Railway Hospitals of Bhusawal Division (Central Railway), (XL—21-4-70), 83-84.
- X-Ray Machines in Railway Hospitals at Samastipur and Garhara (Barauni). (XXXVI—3-3-70), 72-73.

## RAILWAY LINES :

- Accumulation of water on road from Bazar to Chakia Station on Muzaffarpur-Narkatiaganj Line (North-Eastern Railway). (XXXVII—17-3-70), 114-15.
- Avoiding line [and ring railway for Delhi. (XXXVIII—24-3-70), 351-52.
- Broad-gauge line for Nabadwip-Krishnagar Railway Line. (XLI—12-5-70), 137.
- Broad gauge line for Satpura railway (Northern Railway). (XL—21-4-70), 159-60.

RAILWAY LINES—*Contd.*

- Broad-gauge line from Delh-Shahdara to Saharanpur. (XXXVII—10-3-70), 53.
- Broad-gauge line from Raipur to Dhamtari (South Eastern Railway). (XXXVIII—24-3-70), 274-75.
- Coastal Railway-lines from Ernakulam to Quilon in Kerala. (XXXVI—3-3-70), 171.
- Construction of Guna-Maksi railway line. (XL—21-4-70), 32-33.
- Construction of Railway lines by India in Iraq and Syria. (XXXVI—24-2-70), 49-50.
- Construction of a Railway line from Chandika to Wum in Yeotmal District (Maharashtra). (XXXIX—7-4-70), 142-43.
- Construction of railway lines from Talcher to Brahmpur (Orissa State). (XXXVII—17-3-70), 85.
- Contract for supply of concrete on Kota-Bina Section. (XXXIX—7-4-70), 112-13.
- Conversion of Assam Section of Northeast Frontier Railway to Broad-gauge Line. (XXXVIII—24-3-70), 67-68.
- Conversion of metro-gaugeline from Varanasi to Bhatani Junction (North Eastern Railway). (XXXVII—10-3-70), 214.
- Conversion of Metre-Gauge Lines into Broad-Gauge lines during Fourth Plan. (XXXIX—7-4-70), 134.
- Conversion of Narrow-gauge line from Ranchi to Lohardaga (South Eastern Railway). (XXXVI—24-2-70), 20.
- Conversion of Trivandrum-Ernakulam metre-gauge line into Broad-gauge. (XXXVI—24-2-70), 145-46.
- Conversion of Yeotmal-Murtajapur Narrow-gauge railway line to broad-gauge line. (XL—21-4-70), 171.
- Cultivation on railway land lying unused with Railways. (XXXVIII—24-3-70), 293.
- Cuttack-Paradeep and Talcher-Birmagarh Links for connecting Paradeep Port to hinterland. (XXXVIII—24-3-70), 85-86.
- Cuttack-Paradeep Rail Link. (XXXVI—24-2-70), 230.
- Development of Railway Lines in Madhya Pradesh. (XXXVII—10-3-70), 62-63.
- Discrimination between Northern and Southern India in regard to expansion of railway lines. (XXXVII—17-3-70), 145.

RAILWAY LINES—*Contd.*

- Double Railway line between Delhi and Rewari Junction. (XXXIX—7-4-70), 134-35.
- Double railway line on Bina-Katni Section (Central Railway). (XXXVII—10-3-70), 173-76; (XLI—3-3-70), 49-44.
- Double track between Khalilpur and Garhi Harsra (Northern Railway). (XXXVI—24-2-70), 51.
- Doubling of Umarjoshi-Palanpur Section (Western Railway). (XXXVII—17-3-70), 132.
- Electrification of Howrah-Delhi Trunk Route. (XXXVI—3-3-70), 134-35.
- Electrification of railway track. (XXXVII—17-3-70), 73.
- Electrification of Tundla-Delhi Railway Line. (XXXVIII—24-3-70), 290-91.
- Enlargement of Mangalore railway station and completion of Hassan-Mangalore Line. (XXXVII—17-3-70), 93.
- Extension of Banspani-Joruri Rail link during Fourth plan period. (XLI—19-3-70), 4-42.
- Extension of railway line from Dharnanagar to Agartala. (XXXVII—10-3-70), 209-10.]
- Extension of railway line from Nangal dam to Una (Himachal Pradesh). (XXXVII—17-3-70), 159.
- Extension of railway line upto Cape Comorin. (XLI—5-5-70), 103.
- Extension of railway line upto Manipur. (XL—21-4-70), 185.
- Facilities for booking and entry of vehicles on both sides of railway lines passing through Delhi and New Delhi Stations. (XXXVII—17-3-70), 145-46.
- Hassan-Mangalore Railway Line. (XXXVI—3-3-70), 71-72.
- Help from India for Restoration of Lawrence of Arabia Railway Line. (XXXVII—10-3-70), 41.
- Improvement in narrow-gauge Railway Lines. (XXXVI—24-2-70), 20-26.
- Improvement in the operation of Delhi-Safdarjang-Delhi Kishanganj section to remove Hardships of office goers. (XLI—19-5-70), 132-33.
- Laying of broad-gauge line near platform No. 2 at Gwalior. (XLI—19-3-70), 109-10.

## RAILWAY LINES—Contd.

- Laying of four railway lines on the bridge over Hindon river. (XLI—19-5-70), 94-95.
- Laying of a Railway line from Delhi to Bulandshahr *via* Khurja. (XXXVI—3-3-70), 125-26.
- Linking of Pathankot with Jammu by rail. (XXXVII—10-3-70), 183.
- Mileage of railway lines in Bundelkhand region of Madhya Pradesh. (XXXVIII—24-3-70), 370.
- New Railway Lines and Expenditure thereon. (XL—28-4-70), 42.
- New railway line from Barbil, Banspani and Barajamda sector of Keonjhar and Singhbhum districts of Bihar to Barsuan or Raksbi. (XLI—19-5-70), 82.
- New Railway Lines in Rajasthan. (XXXIX—7-4-70), 143-44.
- Passenger Traffic on Umerer-Nagpur Railway Line. (XXXVIII—24-3-70), 357-58.
- Rail link between Agra and Bah. (XXXVII—17-3-70), 144.
- Rail Link from Talcher to Rourkela *via* Bimalgarh-Koira. (XXXVI—24-2-70), 216.
- Rail Link with Hazaribagh City. (XXXVII—17-3-70), 192.
- Railway line from Chamarjanagar to Satyamangalam. (XXXVII—10-3-70), 194-95.
- Railway lines in Phulbani District (Orissa). (XXXVII—17-3-70), 85.
- Railway Link for Rewa with Allahabad or Satna. (XXXIX—7-4-70), 79.
- Re-opening of Dhanushkodi Railway line. (XXXVI—24-2-70), 178.
- Restoration of Gohana-Panipat Railway Line in Haryana. (XXXVII—17-3-70), 120-21.
- Restoration of railway lines in Jalpaiguri. (XXXVII—17-3-70), 157-58.
- Scheme for expansion of railway lines in Rajasthan. (XXXVIII—24-3-70), 335.
- Survey for Broad-gauge line from Barauni to Katihar. (XXXVIII—24-3-70), 311.
- Survey for Broad-gauge line from Muzaffarpur to Narkatiaganj (North Eastern Railway). (XXXVII—17-3-70), 112.
- Survey for rail line between Bombay and Goa *via* Ratnagiri. (XXXVIII—24-3-70), 293-94.

## RAILWAY LINES—Contd.

- Suspension of work on Hassan-Mangalore Railway line and withholding of payment to contractor. (XLI—12-5-70), 190-91.
- Take over of Nangal-Bhakra Railway line (Northern Railway). (XXXVI—24-2-70), 224-25.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32; (XL—21-4-70), 144-145.
- West Coast Railway line. (XXXVI—24-2-70), 235-36.
- Debates*
- Circular Railway in Calcutta. (C.A.) (XL—23-4-70), 215-28.

## RAILWAY PROTECTION FORCE :

- Clash between gangmen and personnel of R. P. F. at Burdwan. (XLI—12-5-70), 73.
- Distinction between personnel of railway protection force and special force. (XLI—5-5-70), 63-64.
- Interference by RPF personnel in the activities of Madhya Railway Karamchari Sangh at Jabalpur. (XL—21-4-70), 97-98.
- Priority for released Emergency Commissioned Officers in recruitment to Railway Protection Force. (XXXVIII—24-3-70), 372.
- Shooting of workers of integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.

## RAILWAY SCHOOLS :

- Augmenting of teaching staff of Railway primary school at Puri. (XLI—12-5-70), 194-95.
- Boundary wall and laboratory equipments for railway High School, Khurda Road. (XLI—5-5-70), 161-62.
- Demand for Higher Secondary School at Garhra (North-Eastern and Eastern Railways). (XXXVI—24-2-70), 204-05.
- Improvement in railways schools at Khurda road (South Eastern Railway). (XLI—19-5-70), 147.
- Pay scales of teachers in railway schools. (XLI—5-5-70), 110.
- Railway primary school with Hindi medium at Dahod Freelandgunj railway colony. (XLI—19-5-70), 148-49.
- Schools run by Railway Administration in States. (XXXIX—7-4-70), 59-60.
- Staff employed in educational institutions run by railways. (XL—21-4-70), 157.



## RAILWAY STATIONS :

- Arrest of 5 Armymen in Poona Station Area. (XXXVII—10-3-70), 182-83.
- Booking and reservation facilities at railway stations on Central Railway. (XLI—19-5-70), 133-34.
- Booking and reservation facilities at Railway stations on North Eastern Railway. (XLI—19-5-70), 133-34.
- Booking and reservation facilities at railway stations of Northern Railway. (XLI—19-5-70), 135.
- Booking and reservation facilities at railway stations on Southern Railway. (XLI—19-5-70), 134.
- Booking and reservation facilities at railway stations on Western Railway. (XLI—19-5-70), 134-35.
- Catering Unit at Gauhati Railway Station. (XXXVII—17-3-70), 171-72.
- Change of name of Sonai Railway Station on Mathura Hathras section, (North Eastern Railway). (XLI—19-5-70), 171.
- Compensation to farmers whose land was acquired for sonai crossing station at Mathura-Hathras Metre-Gauge Line. (XXXVII—17-3-70), 182-83.
- Complaints against contractor of refreshment room at Siwan Jn. (North Eastern Railways). (XLI—19-5-70), 68-69.
- Complaint against New Delhi railway station telegraph office for non-acceptance of telegrams in Hindi. (XLI—5-5-70), 81-82.
- Construction of station on Mathura-Hathras Metre-Gauge Line. (XXXVII—17-3-70), 182.
- Conversion of stations between Katihar and Manihari Ghat in Bihar into flag stations. (XI—21-4-70), 112-13.
- Corruption at New Delhi Station. (XXXVI—3-3-70), 145.
- Demand for raised platform at Kotikulam, Cannanore District (Kerala). (XXXVI—3-3-70), 78-79.
- Demand for use of Wheel Barrows with Rubber Tyres at Amritsar Railway Station. (XXXVIII—24-3-70), 383-84.
- Development of Cooch-Bihar Railway Station (North-East Frontier Railway). (XXXIX—7-4-70), 107-08.
- Development of Nangal Dam Railway Station. (XXXVII—17-3-70), 186.

## RAILWAY STATIONS—Contd.

- Disposal of the dead body of a student found in waiting room of Morena Railway Station. (XL—21-4-70), 66-67.
- Electrification of Railway Stations on Northern Railway. (XXXVII—17-3-70), 139-40.
- Electrification of Railway Stations on Yeotmal-Murtajapur Section of Central Railway. (XXXIX—7-4-70), 141-42.
- Enforcement of rule re entry to railway platforms with platform tickets. (XLI—5-5-70), 150.
- Enlargement of Mangalore railway station and completion of Hassan-Mangalore Line. (XXXVII—17-3-70), 93.
- Expansion of Baroda Station (Western Railway). (XLI—12-5-70), 88.
- Expansion of Waiting Rooms/Parcel Rooms Railway Stations between Bhusawal and Itarsi (Central Railway). (XXXVI—24-2-70), 138.
- Functioning of new loco shed at Tughlakabad (N. Rly). (XLI—19-5-70), 104.
- Godowns for Gohad Road, Soni and Bhind Station (Central Railway). (XXXVI—24-2-70), 75-76.
- Halt station at Village Sahubari on Allahabad-Bhatni Railway line. (XXXVI—24-2-70), 209-10.
- Halt Station between Jhanjharpur and Tampuria Stations (N. E. Railway). (XXXIX—7-4-70), 135.
- Incidents of thefts at Saharanpur Railway Station (Northern Railway). (XXXIX—7-4-70), 180-81.
- Increase in rate of Tea served at Railwa Stations. (XXXIX—7-4-70), 162-63.
- Late arrival of trains at Delhi/New Delhi Stations and their Detention at outer signal or nearby Station. (XXXVIII—24-3-70), 326-27.
- Lightning strike by Locomotive Staff at Mughal Sarai Station. (XXXVII—17-3-70), 80.
- Loss of teak logs sent from Bhilakhedi Yard to Itarsi Station. (XXXVII—10-3-70), 187-88.
- Mixed system of booking and reservation at Allahabad Railway Station. (XXXVI—3-3-70), 98-99.
- New Building for Trichur Railway Station. (XXXVI—24-2-70), 73-74.

**RAILWAY STATIONS—Contd.**

- New Railway Station and Halts in Bikaner Division (Northern Railway). (XXXVII—17-3-70), 51-52.
- New Railway Stations in Union Territory of Delhi. (XXXVI—24-2-70), 109-10.
- Opening of halts at Muraita and Korahia (North Eastern Rly). (XXXVII—10-3-70), 131.
- Opening of Uzna and Parsa Halts on North Eastern Railway. (XXXVI—24-2-70), 193-94.
- Passenger Guides at Delhi Station. (XXXVIII—14-3-70), 247.
- Plaque at Gomoh Railway Station. (XXXVI—3-3-70), 120-21.
- "Plastic illuminated signs" on Railway Station. (XXXVI—24-2-70), 54.
- Platform Facilities at stations on Northern Railway. (XXXVII—17-3-70), 140.
- Platform gates at New Delhi station. (XLI—19-5-70), 105-06.
- Platform on Mundha Pande Station between Moradabad and Rampur (Northern Railway). (XXXVII—17-3-70), 140-41.
- Provision of additional halting Stations and Amenities at Railway Stations in Delhi Territory. (XXXIX—7-4-70), 49-51.
- Provision of escort Guards at Ajmer Station (Western Railway). (XXXVIII—24-3-70), 363.
- Provision of Platform at Stations on Yeotmal-Murtajapur Section of Central Railway. (XXXIX—7-4-70), 141.
- Provision of shed at Platform No. 1 at Meerut Railway Station (XLI—19-5-70), 95.
- Provision of sheds on both platforms of Khrikiya Station (Central Railway). (XXXVII—10-3-70), 161-62.
- Provision of terminal benefits at Hapur Station. (XXXVII—17-3-70), 142-43.
- Rajendra Pul (Bridge) Halt. (XXXVII—10-3-70), 130-31.
- Reported rowdyism at New Delhi Railway Station on 24th December, 1969. (XXXVI—24-2-70), 68.
- Representation from Employees of Shakurbasti Shed, Delhi Division for appointment of Tughlakabad Shed. (Northern Railway). (XXXIX—7-4-70), 75-76.
- Revenue of Mofussil railway stations near Calcutta. (XLI—19-5-70), 127.

**RAILWAY STATIONS—Contd.**

- Sale of Pass at Ambala city and Ambala Cantt. (Northern Railway). (XLI—19-5-70), 63.
- Sale of III Class tickets at Muzaffarpur (North Eastern Railway). (XLI—21-4-70), 80-81.
- Seizure of forged currency notes Giridih railway station (XLI—13-5-70), 137-38.
- Teleprinter service at Trivandrum Railway Station. (XXXVI—24-2-70), 132.
- Transfer of Parcel staff posted at Delhi Station. (XXXVII—17-3-70), 152.
- Unauthorised Railway Stations on Ranaghat-Lalgola Section (Eastern Railway). (XXXVI—3-3-70), 33.
- Unmanned Railway Stations. (XXXVII—10-3-70), 151.
- Waiting rooms and platforms for railway stations. (XLI—5-5-70), 104.
- Waiting Rooms for Upper Class Passengers at Kotikulam Railway Station (Cannanore Distt.). (XXXVI—3-3-70), 81-82.

**RAILWAY THEFTS :**

- Case against Chargeman, Mansi Station for theft of Railway Property. (XLI—12-5-70), 129-30.
- Loss to railways on account of pilferage. (XL—21-4-70), 160-61.

**RAILWAY TRAINS :**

- Absence of light and fan in passenger train between Comoh and Barwadih (Eastern Railway). (XLI—19-5-70), 119.
- Absence of light in a bogie of a train going to Delhi from Barcilly. (XXXVII—10-3-70), 67.
- Additional direct train between Nirmali and Jayanagar. (XXXVIII—24-3-70), 329.
- Additional 1st Class-cum-III Class Bogie from Kanpur in 2 Dn. Kalka-Delhi-Howrah Mail. (XXXVII—17-3-70), 87.
- Additional III Class Bogies in Mail Trains to check over crowding. (XXXIX—7-4-70), 55-56.
- Additional trains on Poona-Lonavla line (Central Railway). (XXXVII—17-3-70), 177-78.
- Allowing passengers to travel from Kanpur and other stoppages in Rajdhani Express. (XXXVI—3-3-70), 115-16.

## RAILWAY TRAINS—Contd.

- Cancellation of two *Deluxe* Trains between Bombay Howrah and Bombay-Madras. (XXXVI—24-3-70), 135-36.
- Change of route of Upper India Express. (XXXVIII—24-3-70), 298.
- Condition of brake vans of goods trains. (XXXVII—10-3-70), 178.
- Condition of trains on Main and Loop lines (Eastern Railway). (XXXVI—24-2-70), 174.
- Crimes in running trains in West Bengal and Bihar. (XXXVII—17-3-70), 59-60.
- Demand for additional train from Mughal Sarai to Pathankot or running of *Deluxe* train between Amritsar and Howraha. (XL—21-4-70), 183-84.
- Derailment of 15-Dn. Gauhati-Lucknow Express. (XXXVII—10-3-70), 89-90.
- Detection of Amritsar Bound Punjab Mail at Lucknow and loot by Military Personnel (XXXVI—3-3-70), 65-66.
- Detection of parcel and goods trains away from Itarsi station (XLI—5-3-70), 128.
- Diesel Locomotive for Bombay-Howrah Mail. (XXXVII—17-3-70), 97.
- Direct passenger train between Bombay Central and Gandhidham. (XXXVII—17-3-70), 44.
- Discovery of explosives along railway track near Silchar Railway Station. (XXXVIII—24-3-70), 373.
- Drinking in Rjdhani Express. (XXXVIII—24-3-70), 369-70.
- Efficient performance of duty by watermen on trains. (XL—21-4-70), 60-61.
- Electric train from Amritsar to Delhi via Saharanpur. (XLI—12-5-70), 121-22.
- Enquiry into the death of a person run over by train at Kanakpura Railway Station near Jaipur in February. (XXXVI—3-3-70), 78.
- Express train from Jhansi to Allahabad via Varanasi. (XXXVI—3-3-70), 191.
- Fare of Third Class from New Delhi to Agra Cantt. by Taj Express. (XLI—19-5-70), 64-65.
- Fast train between Bombay and Delhi. (XXXVII—10-3-70), 190.
- Fast Trains on Delhi-Howrah Route. (XXXIX—7-4-70), 35-36.
- Fast Trains on Khandwa-Ajmer Line. (XXXVII—17-3-70), 99.

## RAILWAY TRAINS—Contd.

- Fire set to Boogie of Bangalore-Press Mail at Hubli. (XXXVIII—24-3-70), 365-66.
- Goods train loaded with fodder gutted near Jhansi. (XLI—19-5-70), 104-05.
- Incidence of chain pulling and cases of pilferage of goods on (North-Eastern Railway). (XXXVII—17-3-70), 71-72.
- Incidence of Chain Pulling and Theft cases on Southern Railway. (XXXVI—3-3-70), 40-41.
- Incidents of dacoities and murders in trains. (XXXIX—7-4-70), 167-68.
- Introduction of "Bullet" trains on Japanese Pattern. (XXXVII—17-3-70), 123.
- Introduction of Electric Trains in Kerala. (XXXVI—3-3-70), 1-5.
- Introduction of electric trains in Maharashtra. (XXXVIII—24-3-70), 348.
- Introduction of Janta Trains during Fourth Plan. (XXXVIII—24-3-70), 77-78.
- Introduction of Mail/express and passenger Trains. (XXXVI—3-3-70), 191-92.
- Introduction of passenger train between Thana Bihpur and Katihar (North Eastern Railway). (XLI—12-5-70), 117-18.
- Late arrival of Assam Mail and other Trains at Delhi on 12th January, 1970. (XXXVI—24-2-70), 187-88.
- Late arrival of Delhi-bound Western railway trains at Delhi. (XXXVII—10-3-70), 119-22.
- Late arrival of 1-up Kalka Mail (ex-Howrah) at Delhi. (XLI—5-5-70), 144-45.
- Late arrival of trains at Delhi/New Delhi Stations and their Detention at outer signal or nearby Station. (XXXVIII—24-3-70), 326-27.
- Late arrival of trains in Delhi due to congestion near Faridabad. (XXXVIII—24-3-70), 308-09.
- Late running of Banda-Lucknow Express Train and ticketless travelling. (XXXVIII—24-3-70), 296-98.
- Late running of passenger trains from Bareilly to Aligarh. (XXXIX—7-4-70), 167.
- Linking of Jabalpur section with Bhilakhedi Yard by a Fly Post. (XXXVI—10-3-70), 186.
- Looting and killing of passengers in running trains. (XXXVIII—24-3-70), 292.

## RAILWAY TRAINS—Contd.

- Looting of passengers in Allahabad-Samastipur Passengers train. (XXXVII—17-3-70), 184.
- Looting of passengers of III class compartment of Moradabad-Chandausi-Aligarh Passenger Train between Majola-Bahjoi stations (Northern Railway). (XLI—5-5-70), 112-13.
- Losses suffered by Northern and Eastern Railways due to violent Attacks on Railway Train/property. (XXXVII—17-3-70), 158-59.
- Molestation of woman by army men in Puri-Hawrah express. (XXXVIII—24-3-70), 269.
- Passenger train service between Delhi main and Agra during night. (XLI—19-3-70), 170.
- Payscales of attendants of Mail and Express Trains. (XXXVII—17-3-70), 135.
- Posting of coach attendants in 1st class Compartments on Certain trains. (XXXIX—7-4-70), 121-22.
- Posting of conductor-guards in two tier first class coaches of Bina-Katni line (Central Railway). (XXXVII—10-3-70), 175.
- Programme to relieve over-crowding in trains. (XXXVIII—24-3-70), 292-93.
- Provision of cleaned water in Railway Compartments. (XXXVI—3-3-70), 161-62.
- Punctuality of Chetak Express and other connecting Trains. (XXXVIII—24-3-70), 364.
- Punctuality of Trains in India. (XXXVI—3-3-70), 168-70.
- Quota of seats for passengers from Manipur in Assam Mail/Express trains. (XXXVIII—24-3-70), 330-31.
- Renaming of express trains. (XXXVII—17-3-70), 100.
- Reservation in Mithila Express. (XXXVI—3-3-70), 103-04.
- Running of Bina-Katni Passenger trains without light. (XXXVII—10-3-70), 174-75.
- Running of deluxe trains on main lines and quota for members of Parliament. (XXXVII—17-3-70), 105-06.
- Running of direct train service from Delhi to Bulandshahr. (XXXVI—3-3-70), 124-25.
- Running of Electric Trains in Madhya Pradesh. (XXXIX—7-4-70), 20-23.
- Running of Rajdhani Express between New Delhi and Nagpur. (XXXVI—3-3-70), 197.

## RAILWAY TRAINS—Contd.

- Sampling of food on Grand Trunk Express Trains. (XXXVI—3-3-70), 207-08.
- Security arrangements and posting of Police on the Trains. (XXXVII—10-3-70), 102-03.
- Security arrangements in train for Government cash. (XLI—5-5-70), 107-08.
- Shuttle service between Bhusawal and Itarsi (Central Railway). (XXXVI—3-3-70), 187-79.
- Special arrangements in ladies compartments to seek help in emergency. (XLI—5-3-70), 22-26.
- Special train for the Delegates of Congress Session at Bombay. (XXXVIII—24-3-70), 336.
- Stoppages for Mail and Express Trains between Barauni and Thana Bihpur. (XXXVIII—24-3-70), 310.
- Stoppage of Mughalsara-Howrah passenger train at Narganjo Station. (XXXVIII—24-3-70), 316.
- Stoppage of Taj Express at Raja-ki-Mandi Station. (XXXVIII—24-3-70), 359.
- Stoppage of train service on Ambala-Nangal Dam Section (Northern Railway). (XXXVII—17-3-70), 186-87.
- Stoppage of Utkal Express on Khurai Station of Bina-Katni line (Central Railway). (XXXVII—10-3-70), 176-77.
- Stoppage of Varanasi Express at Harsud on Itarsi-Bhusawal section. (XLI—5-5-70), 119-20.
- Train service for return journey from Ghaziabad, Shahadara and Delhi. (XXXVII—10-3-70), 215-16.
- Travelling of passengers by Kalka Mail from Allahabad to Kanpur. (XXXVIII—24-3-70), 314-15.
- Udaipur-Delhi Chetak Express. (XXXVIII—24-3-70), 333-34.
- Various names given to trains. (XXXVII—10-3-70), 149.
- Withdrawal of dining car from 57-Dn. Amritsar Express Train. (XXXVIII—24-3-70), 322-23.
- RAILWAY WAGONS :
- Agreement for setting up a wagon manufacturing plant in Iran. (XLI—5-5-70), 79.
- Allotment of Unfit wagons for loading sugar. (XXXVI—3-3-70), 202-03.
- Carrying of coal by rail wagons from coal mines to short distance places. (XLI—21-4-70), 106-07.

RAILWAY WAGONS—*Contd.*

- Cut in wagon purchase due to slowing down of expansion programme. (XXXVI—24-2-70), 190-91.
- Export of wagons. (XXXVII—4-3-70), 155-56.
- Extension of free time for loading timber into Wagons. (XXXVI—3-3-70), 50.
- Fall in demand for Railway Wagons. (XXXVI—24-2-70), 115-16.
- Additional Taj Express from Agra to New Delhi. (XXXVI—3-3-70), 55.
- Loss to wagon building units due to violation of contract by the USSR. (XLI—19-5-70), 96-97.
- Purchase of Wagons by Iran. (XXXVII—18-3-70), 85-86.
- Retrenchment in Wagon Building Industry. (XXXVII—5-3-70), 237.
- Short supply of Sweet oil tank wagons at Raichur (South Central Railway). (XLI—12-5-70), 79.
- Shortage of Wagons during fourth Plan. (XXXVII—10-3-70), 60-61.
- Supply of Railway wagons to Italy. (XLI—13-5-70), 97.
- Supply of Tank-Wagons to Oil Companies. (XXXIX—14-4-70), 44.
- Supply of wagons to South Korea. (XLI—13-5-70), 184.
- Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Target for the export of Railway Wagons. (XXXVII—18-3-70), 87.
- Theft of pig Iron and Aluminium Sheets from Railway Wagons in Asansol. (XXXIX—7-4-70), 179-80.
- Wagon deal with Russia. (XXXVII—18-3-70), 110-11; (XXXIX—8-4-70), 58; (XLI—20-3-70), 59.
- Wagon deal with U. S. S. R. (XXXVI—25-2-70), 32.

## RAIN WATER :

- Guidelines for selection of soil areas and terracing for storing rain water in dry regions, (XXXVII—5-3-70), 167.

## RAISINA PUBLICATIONS :

- Income tax due from M/s. United India Publications and Raisina Publications. (XXXVI—2-3-70), 155-57.

## RAJASTHAN :

- Additional production potential of food-grains in Rajasthan. (XL—30-4-70), 94-95.
- Aerial spray of Urea Solution in Rajasthan. (XXXVI—26-2-70), 94-96.
- Alleged harassment of ONGC and G.S.I. Scientists by Police in Jaisalmer District of Rajasthan. (XL—27-4-70), 199-200.
- Allocation of amount for Famine Relief in Rajasthan. (XXXVI—23-2-70), 219-20.
- Amount sanctioned for Irrigation Projects in Rajasthan for last three years. (XXXIX—8-4-70), 131-32.
- Applications for issue of licences for setting up industries in Rajasthan. (XLI—19-5-70), 88-89.
- Applications pending for Telephone Connections in Jaipur. (XL—30-4-70), 65-66.
- Applications pending for telephone connections in Rajasthan. (XL—30-4-70), 69.
- Army personnel alerted on Rajasthan border. (XXXVIII—3-4-70), 76-77.
- Arrears of Income-tax above rupees one lakh against firms and individuals in Rajasthan. (XL—4-5-70), 189-90.
- Assistance for Drought-affected Areas of Rajasthan. (XXXVI—26-2-70), 219.
- Bench of Rajasthan High Court at Jaipur. (XXXVII—9-3-70), 105.
- Branches of nationalised banks opened in Rajasthan. (XLI—11-5-70), 144-45.
- Ceiling for famine relief in Rajasthan. (XXXIX—16-4-70), 41.
- Central Grant and Loan to Rajasthan for Development Programmes. (XL—27-4-70), 133-36.
- Central Scheme for tubewells, open wells and lift irrigation scheme in Rajasthan under Fourth Plan. (XL—23-4-70), 73-74.
- Children's hospital in Rajasthan. (XXXVI—23-2-70), 194-95.
- Commemorative stamp on Shri Jai Narayan Vyas of Rajasthan. (XLI—14-5-70), 122.
- Communication facilities in dacoit infested areas contiguous to M.P. Rajasthan and U.P. (XXXIX—9-4-70), 132-33.
- Conditions of famine-affected areas of Rajasthan and Water supply in that area. (XXXVII—5-3-70), 132-34.

## RAJASTHAN—Contd.

- Construction of Building for Income Tax Office at Kota. (XXXIX—20-4-70), 139-40.
- Construction of Dam under Mahi Project. (XI—29-4-70), 113-14.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Construction of Post Office Buildings in Rajasthan during Fourth Five Year Plan. (XXXIX—9-4-70), 136-37.
- Construction of tubewells in Jalore, District, Rajasthan. (XXXVIII—26-3-70), 197-98.
- Criteria for promotion of Supervisors to Assistant Engineers in Rajasthan. (XLI—14-5-70), 204-05.
- Cultivation of land adjacent to railway medical hospital, Kota (Rajasthan). (XLI—5-5-70), 110-11.
- Damage to railway property due to Students' Agitations in Rajasthan. (XXXVIII—24-3-70), 63.
- Deaths in Bikaner District of Rajasthan. (XXXIX—13-4-70), 181.
- Demand for imposition of President's rule in Rajasthan. (XXXVIII—3-4-70), 111.
- Demands made by Atomic Energy employees Union in Rajasthan. (XXXVII—11-3-70), 172-73.
- Development of sanctuary in Sawai Madhopur in Rajasthan. (XLI—15-5-70), 169-70.
- Development of Sawai Madhopur District of Rajasthan. (XXXIX—8-4-70), 111.
- Development of Small Scale Industries in Rajasthan. (XXXIX—14-4-70), 62.
- Direct trunk line between Jaipur-Kota. (XLI—7-5-70), 120.
- Discriminatory rates of electricity in Rajasthan. (XL—29-4-70), 143-44.
- Dispute re. Emerald Extracted from Government Land in Udaipur District, Rajasthan. (XL—27-4-70), 186-87.
- Distribution of atomic power to Rajasthan on Commissioning of Atomic power station, Kota. (XLI—20-5-70), 127.
- Distribution of oil and rice in famine affected areas in Rajasthan by America. (XXXVIII—26-3-70), 66.
- District Telephone Advisory Committees in Rajasthan. (XXXIX—9-4-70), 135-36.
- Diversification of production at Precision instruments Plant at Kota. (XXXIX—7-4-70), 76-77.

## RAJASTHAN—Contd.

- Exploration of Petroleum in Rajasthan. (XL—27-4-70), 225-26.
- Extension of Social Welfare activities on Rajasthan Border. (XXXIX—14-4-70), 147.
- Factories in Public Sector in Rajasthan. (XXXIX—6-4-70), 85-86.
- Family Planning Programme in Rajasthan. (XXXIX—13-4-70), 50-51.
- Financial Assistance to Rajasthan for Minor irrigation Schemes during 1969-70. (XXXIX—9-4-70), 110-11.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 14-20.
- Foreign aid for famine, affected areas in Rajasthan. (XXXIX—16-4-70), 37.
- Funds for sinking tube-wells in famine stricken areas of Rajasthan. (XXXVII—12-3-70), 167.
- Grants for uplift of Bhil-Bhima and other tribes of Rajasthan. (XXXVIII—24-3-70), 332-33.
- Grant of licence to Jamair Airlines to operate passenger services in Rajasthan and Punjab. (XXXIX—17-4-70), 188-89.
- Grants to Rajasthan for Irrigation Scheme in 1969-70. (XXXIX—8-4-70), 104-05.
- Height of Kadana Dam. (XL—29-4-70), 183-84.
- Industrial survey of Rajasthan. (XLI—19-5-70), 120-21.
- Industrial unit in Jhunjhunu. (Rajasthan). (XXXVII—17-3-70), 41-43.
- Inquiry into Sahu Jain Establishment in Rajasthan. (XXXVI—24-2-70), 234-35.
- Irrigation arrangement in Arid Districts of Rajasthan. (XXXVIII—2-4-70), 98-99.
- Irregularities committed in sugar factory Set up on Cooperative basis in Keshorai Patan, Rajasthan. (XL—30-4-70), 138.
- Issue of employees provident fund deposit receipts to Mica Mines Labourers in Rajasthan. (XXXVIII—26-3-70), 223-24.
- Kadana Projects' report. (XL—29-4-70), 181-82.
- Land under High yielding crops in Rajasthan. (XXXVII—5-3-70), 217.
- Landless Army Personnel allotted land in Rajasthan. (XL—22-4-70), 98.

## RAJASTHAN—Contd.

- Licence for setting up Cement Factory at Nimbahere (Rajasthan). (XL—28-4-70), 123.
- Lift irrigation facilities in Rajasthan. (XLI—6-5-70), 139.
- Location of Gypsum mine near Udaipur. (XXXIX—20-4-70), 140.
- Location of tribal development blocks in Rajasthan. (XL—21-4-70), 116-17.
- Malaria eradication programme in Rajasthan. (XXXVII—16-3-70), 177-78.
- Mao's Posters in Bikaner Division (Rajasthan). (XXXVII—13-3-70), 161.
- Meeting of Chief Ministers of Gujarat and Rajasthan re: Kadana project. (XL—29-4-70), 182-83.
- Memorandum submitted by Rajasthan Teacher's Federation for single pay Commission for Central and State Government Employees. (XXXVII—9-3-70), 427.
- Memorandum submitted by Swarnakar Sangh of Rajasthan. (XXXIX—13-4-70), 181-82.
- Mineral surveys of Banswara. (XL—27-4-70), 228-29.
- Misuse of famine relief Funds in Rajasthan (XL—4-5-70), 92-93.
- New Railway Lines in Rajasthan. (XXXIX—7-4-70), 143-44.
- No-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.
- Number of Tubewells Energised in Rajasthan. (XXXIX—9-4-70), 62-63.
- Objection by Rajasthan Government to Fixation of High Prices of Wheat. (XXXIX—9-4-70), 99.
- Opening of post offices in Rajasthan during 1970-71. (XL—30-4-70), 66-67.
- Opening of Public Call Offices in Rajasthan. (XL—30-4-70), 60.
- Opening of stock yards for Iron and Steel by Hindustan Steel Ltd., in Orissa and Rajasthan. (XLI—12-5-70), 101-02.
- Over-time allowance given to porters and Sorters of R.M.S., Kota (Rajasthan). (XLI—14-5-70), 203-04.
- Payment of Salaries in time to Mica Mines workers in Rajasthan. (XXXVIII—26-3-70), 246-47.
- Permission by Forest Department for digging Well in the foot hills in the Hilly area of Rajasthan. (XLI—14-5-70), 184-85.
- Police firing in Rajasthan (XXXVI—27-2-70), 113-14.

## RAJASTHAN—Contd.

- Post and telegraph offices and telephone exchanges in Rajasthan under Fourth Plan (XXXVIII—26-3-70), 124-26.
- Potato cultivation in Rajasthan. (XXXVII—5-3-70), 218-19.
- Powerlooms in Rajasthan. (XLI—6-5-70), 78-79.
- Prime Minister's statement at Kota (Rajasthan) regarding setting up a fertilizer factory in private sector. (XXXVII—9-3-70), 419.
- Production of groundnut in Rajasthan (XXXVII—12-3-70), 106-07.
- Progress of rural electrification in Rajasthan. (XLI—20-5-70), 111-12.
- Protect by Rajasthan Government regarding world food programme in the State. (XLI—20-5-70), 127.
- Quota of BP sheets for Rajasthan. (XLI—5-5-70), 122-23.
- Representation by Zinc Smelter Employees Union, Udaipur. (XXXIX—20-4-70), 101-02.
- Request of Rajasthan Government to other States for production of Coarse Grains. (XXVIII—2-4-70), 95.
- Rotten Food-grains in the godowns of F.C.I. in Rajasthan during 1969-70. (XXVIII—2-4-70), 120.
- Scarcity-Hit Areas in Bihar, Rajasthan and U.P. (XXXVI—26-2-70), 58-60.
- Scheme for Development of Desert Area of Rajasthan. (XXXIX—9-4-70), 111-13.
- Scheme for expansion of railway lines in Rajasthan. (XXXVIII—24-3-70), 333.
- Setting up of a leather Factory at Tonk with French Collaboration. (XXXVII—10-3-70), 208-09.
- Setting up of Housing Colony for Mica Mine workers in Rajasthan. (XXXVIII—26-3-70), 247.
- Setting up of Industries in Rajasthan. (XXXVII—17-3-70), 52.
- Setting up of tribal development blocks in Rajasthan during Fourth Five Year Plan. (XL—21-4-70), 115-16.
- Shortage of engineers in telephone exchanges in Rajasthan. (XLI—7-5-70), 119.
- Sick leave reported *en masse* by RMS Staff at Rewari in Rajasthan P & T. Circle. (XXXIX—10-4-70), 127.
- Study of drought and scarcity conditions in Rajasthan by Central Team. (XLI—20-5-70), 129.

**RAJASTHAN—Contd.**

Study team for arid Areas of Rajasthan. (XXXVI—26-2-70), 145.

Supply of Coarse Foodgrains to Famine-Stricken people of Rajasthan. (XXXVI—26-2-70), 113-14.

Supply of fertilisers, seeds and foodgrains to Rajasthan. (XXXVIII—26-3-70), 126-29.

Supply of Vitamin Capsules by UNICEF for Drought-affected Areas of Rajasthan. (XXXVII—9-3-70), 429.

Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 9-16.

Telephone facilities for Panchayat Centres in Kota (Rajasthan) (XLI—7-5-70), 119-20.

Temporary teachers of Rajasthan University and its affiliated Colleges. (XXXVII—9-3-70), 250.

Theft of idols in Rajasthan. (XXXVIII—3-4-70), 188-89.

Transhipment of Foodgrains to and Cattle from Famine Stricken Areas in Rajasthan. (XXXIX—7-4-70), 47-48.

Under-ground Water Resources in Rajasthan Deserts. (XXXIX—9-4-70), 57-58.

Visit by American and Soviet teams to Central Agricultural Farm, Suratgarh (Rajasthan). (XXXIX—16-4-70), 83.

Wages of unskilled labour in Rajasthan. (XXXVI—26-2-70), 56.

Water supply from Rajasthan Canal for Central agricultural farm at Suratgarh. (XXXIX—16-4-70), 59.

Water Supply Scheme of Rajasthan. (XXXIX—6-4-70), 185-86.

Workers killed in mine accident, Bhilwara district, Rajasthan. (XLI—7-5-70), 77-78.

**RAJASTHAN CANAL.—** (XXXVII—4-3-70), 174-75, (XLI—13-5-70), 55.

Completion of Rajasthan Canal. (XLI—6-5-70), 43.

Funds for accelerated Implementation of Rajasthan Canal Project. (XXXVII—11-3-70), 76-77.

**RAJASTHAN UNIVERSITY :**

Seizure of research material, unpublished data and manuscripts of Department of Para-Psychology by Rajasthan University Authorities. (XL—1-3-70), 150-51.

**RAJDHANI EXPRESS:**

Drinking in Rajdhani Express (XXXVIII—24-3-70), 369-70.

**RAJYA SABHA SECRETARIAT:**

Separate quota of houses for Lok Sabha and Rajya Sabha Secretariats. (XL—27-4-70), 37-38.

**RAKHA COPPER PROJECT:**

Delay in Starting work at Rakha Copper Project in Bihar. (XXXVI—23-2-70), 196.

**RAMAN, DR. C. V.:**

Criticism by Dr. C. V. Raman on Official Red-Tapism. (XXXVIII—24-3-70), 192.

Speech of Dr. C. V. Raman at Kanpur (XXXVIII—24-3-70), 111.

**RAMSHEELA HILL:**

Development of Ramsheela Hill near Gaya Town as Tourist Resort. (XXXVI—27-2-70), 108-09.

**RANA PRATAP SAGAR DAM:**

Capacity of Rana Pratap Sagar Dam Power Station. (XXXVII—11-3-70), 145-46.

Completion of Rana Pratap Sagar Dam. (XXXVIII—25-3-70), 143.

**RANCHI:**

Complaint against Senior Superintendent of Post Office. (XL—23-4-70), 94.

Loss incurred by Heavy Engineering Corporation Ltd. (XL—28-4-70), 160.

Missing Captain of Indian Security Force at. (XL—29-4-70), 64-65.

Proposed Dharna by Security Staff working in H.E.C. (XXXIX—7-4-70), 123-24.

Theft of Machine Parts in Gas Plant of H.E.C. (XXXIX—7-4-70), 94-95.

**RANGOON :**

Auction of Diamonds in Rangoon by National Mineral Development Corporation. (XXXIX—20-4-70), 69-70.

Opening of Office of S.T.C. in Rangoon. (XXXVI—25-2-70), 143.

**RANN OF KUTCH :**

Demarcation of boundary in Rann of Kutch. (XL—29-4-70), 51-52.

**RAO TULA RAM :**

Commemorative stamp on Rao Tula Ram of Rewari. (XLI—14-5-70), 132-33.



**RAPE:**

Alleged rape of a Harijan Girl of Danagpur (Patna). (XXXIX—17-4-70), 173-74.

Alleged Rape of a woman by a ticket collector in Waiting room at Harda Station (Central Railway). (XXXIX—14-4-70), 85.

**RASHTRAPATI BHAWAN:**

Unfurling of national flag at Rashtrapati Bhawan. (XXXVIII—3-4-70), 106.

**RASHTRIYA SWAYAM SEWAK SANGH :**

Working of Rashtriya Swyam Sevak Sangh and utilisation of secret funds raised by it. (XLI—15-5-70), 73-74.

**RATIONING:**

Adulteration of rationed wheat. (XL—30-4-70), 48-49.

Enquiry into Suspension of Supply of Wheat to Ration Shops in South Delhi (XXXVI—26-2-70), 115-16.

Expenditure of Staff and Rationing Machinery in Rationed areas. (XXXVII—5-3-70), 203-04.

Inferior quality of rationed sugar. (XXXVII—12-3-70), 109-10.

Issue of ration cards to labourers in Delhi. (XXXVIII—26-3-70), 156-57.

Malpractices of Ration Shops in Delhi. (XXVIII—2-4-70), 120-21.

Non-availability of good quality wheat at ration shops in Delhi. (XXXVII—12-3-70), 110.

Non-supply of Basmati Rice at ration shops in North Avenue. South Avenue and Rashtrapati Bhawan, New Delhi. (XL—30-4-70), 151.

Supply of Cycle Tyres and Tubes on Ration Cards in Delhi. (XXXIX—7-4-70), 163-64.

Supply of ration to Dr. Bhagwan Dass Samarak Shradhanjali Samaroh Samiti, New Delhi. (XXVIII—2-4-70), 145-46.

**RATLAM :**

Memorandum submitted by railway employees at Ratlam station to General Manager, Western Railway. (XLI—5-5-70), 137-38.

Shortage of coins in districts of Indore, Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 27-34.

**RAVIDASJI, GURU:**

Demand for Declaration of Birthday of Guru Ravidasji as Gazetted Holiday. (XL—27-7-70), 111.

**RAW MATERIALS:**

Availability of ammonia as raw material for fertilizer plants in India. (XXXVII—16-3-70), 80-81.

Building of buffer stock of scarce raw materials by State Trading Corporation. (XL—29-4-70), 60.

Cost of Import of Raw Material for manufacturing Drugs. (XXXIX—20-4-70), 110.

Criticism by West Bengal Minister regarding Allocation of Raw Material for Engineering Units. (XXXVI—3-3-70), 158-59.

Establishment of Bank of imported and Indigenous Raw Material. (XXXIX—14-4-70), 41.

Exploration for raw material for cement factory at Suwakhera (MP). (XLI—5-5-70), 91-92.

Import of Raw Materials. (XXXVII—18-3-70), 123.

Import of raw materials by foreign drug companies in India. (XXXVII—16-3-70), 174-75.

Import of raw materials for cable and wire industry. (XLI—20-5-70), 43-44.

Representation for All India Manufacturers' Organisation re. shortage of essential raw materials. (XL—21-4-70), 91.

Setting up of a Raw Materials' Bank. (XXXVI—25-2-70), 60.

Shortage of Raw Material in Drum and Barrel Industry. (XXXVII—10-3-70), 92-93.

Shortage of raw materials used by pump manufacturing industry. (XLI—5-5-70), 62-63.

Tamil Nadu's Industries Minister's Statement re. Shortage of Raw Materials. (XXXIX—7-4-70), 37-38.

**RAWATBHATA ATOMIC POWER PROJECT :**

Clash between two groups of workers in Rawatbhata Atomic Power Project. (XLI—6-5-70), 66-67.

**RAYALASEEMA:**

Special assistance for development of Telangana and Rayalaseema. (XXXVI—25-2-70), 164-65.

**RAYMOND WOOLLEN MILLS :**

Expansion of capacity of Raymond Woollen Mills Ltd., Bombay. (XXXIX-8-4-70), 88.

**RAYON INDUSTRY:**

Expansion of Rayon Filament Staple Fibre Industry. (XL-22-4-70), 95.

Import of fibre and rayon yarn. (XXXVII-11-3-70), 191-92.

Lifting of the ban on the expansion of the Rayon Filament Staple Fibre Industry. (XXXVII-25-3-70), 75.

**REACTOR RESEARCH CENTRE :**

Construction of Reactor Research Centre Kalpakam. (XXXVI-25-2-70), 136.

**RECRUITMENT:**

Filling up of permanent posts on Railways. (XXXIX-7-4-70), 166-67.

Interview for Junior Traffic Assistants held in Gauhati. (XXXVIII-24-3-70), 217-18.

Recruitment by Delhi Development Authority. (XXXVI-23-2-70), 164-65.

Recruitment Centre at Imphal for Telephone Department. (XXXVII-5-3-70), 125-26.

Recruitment for central engineering service in CPWD. (XXXVII-16-3-70), 211-12.

Recruitment of assistant engineer and assistant executive engineers through UPSC. (XXXVII-16-3-70), 71-72.

Recruitment of Class I Income Tax Officers. (XXXIX-20-4-70), 86-87.

Recruitment of Commissioned Officers through Union Public Service Commission. (XXXVI-25-2-70), 124-25.

Recruitment of protocol officers. (XXXVII-11-3-70), 129-30.

Recruitment of S.C. and S.T. Candidates as Supervisors Grade II. (XXXVI-25-2-70), 153.

Recruitment to Engineering Services (1969). (XXXVIII-24-3-70), 266-67.

Recruitment to various posts of Library and Chamber attendants etc. (XXXVI-23-2-70), 120-21.

**RED FORT:**

Increase in rates of Tickets at Red Fort and Qutab Minar. (XXXVI-27-2-70), 169-70.

Statue of Netaji Subhas Chandra Bose near Red Fort. (XXXVII-9-3-70), 90.

**REFUGEES:**

Additional loans to States for settlement of East Pak refugees (XI-23-4-70), 164-65.

Closing of Rehabilitation Office at Lucknow (XXXIX-9-4-70), 61-62.

Death of East Pakistan refugees due to Cholera epidemic in Basirhat Sub Division. (XLI-14-5-70), 48-49.

Desertion by East Pakistan Refugees in Dandakaranya Project. (XL-23-4-70), 67-69.

East Bengal Refugees in Chanda District of Maharashtra. (XXXVI-26-2-70), 167-68.

Employment of East Pakistan Refugees in M.P. (XXVIII-2-4-70), 41.

Foreign Aid for Settling Tibetan Refugees (XXXVI-26-2-70), 149-50.

Influx of East Pakistani refugees into West Bengal, Assam and Tripura. (XXXIX-16-4-70), 43.

Land allotted to refugees in Nainital and Kalagarh areas of U.P. (XXXVII-5-3-70), 16-17.

Lawlessness amongst East Pakistan Refugees. (XLI-7-5-70), 158-59.

Migration of Refugees from Easgaon Rehabilitation Project, Adilabad District, Andhra Pradesh. (XXVIII-2-4-70), 158-59.

Progress of rehabilitation of refugees from East Bengal. (XXXIX-16-4-70), 107.

Recovery of loans paid for House Building to refugees by State Governments. (XXXVII-12-3-70), 184-85.

Refugees from foreign countries settled in India. (XXXVII-12-3-70), 113-14.

Refugees from West Pakistan in Delhi to be rehabilitated under Gadgil Assurances. (XL-4-5-70), 73.

Refugee Influx from East Pakistan into Tripura. (XXXIX-8-4-70), 110.

Refugees settled in Easgaon Rehabilitation project, Adilabad District, Andhra Pradesh. (XXXVII-12-3-70), 108-9.

Rehabilitation of East Pakistan refugees in Chanda, District of Maharashtra. (XXXVII-5-3-70), 65-66.

Rehabilitation of East Pakistan Refugees in Kondagaon Zone of Dandakaranya. (XXXVII-5-3-70), 197.

REFUGEES—*Contd.*

- Rehabilitation of Harijan Refugees from East Pakistan in Assam. (XXXVI—26-2-70), 200-61.
- Rehabilitation of refugee families in Manipur. (XXXVII—5-3-70), 127-28.
- Rehabilitation of Refugees from Bengal (XL—23-4-70), 172-73.
- Rehabilitation of refugees from Pakistan after Indo-Pak conflict in Madhya Pradesh. (XLI—7-5-70), 100-01.
- Report of enquiry committee into Indian Tax Association Scheme for rehabilitation of East Bengal refugees in Assam Tea Gardens. (XLI—14-5-70), 102.
- Representation from East Bengal Refugees in Sarguja, Madhya Pradesh for final rehabilitation. (XXXVI—26-2-70), 165-66.
- Representations from refugees from Madhya Pradesh and Andhra Pradesh camps. (XXXIX—16-4-70), 91.
- Representation from Refugees under Isagaon Project in Adilabad District. (XXXVI—26-2-70), 66-67.
- Scheme to provide jobs for Refugees. (XL—30-4-70), 69-71.
- Scheme to rehabilitate refugees from East Pakistan in West Bengal. (XXXVIII—26-3-70), 124.
- Settlement of refugees from Pak-occupied Kashmir. (XXXVII—12-3-70), 57.  
*See also "Displaced Persons".*

## REGIONAL IMBALANCES :

- Orissa Chief Minister's remarks regarding Regional Imbalances. (XXXVIII—24-3-70), 317-18.
- Regional imbalance in cement production. (XXXVIII—24-3-70), 284-85.
- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Removal of Regional Imbalances. (XXXVI—24-2-70), 236-38.

## REGIONAL LANGUAGES:

- Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 17-26.
- Holding of Competitive Examinations in Hindi and other Regional Languages. (XXXIX—7-4-70), 146-47.
- Periodicals brought out in Indian languages by Israel, France, West Germany, U.S. S.R. and U.S.A. (XLI—20-5-70), 77.

REGIONAL LANGUAGES—*Contd.*

- Regional Languages for UPSC Examination. (XXXVII—13-3-70), 166.
- Setting up of Centres for teaching regional languages to teachers. (XXXVI—27-2-70), 189.
- Setting up of four Regional Institutes of Languages. (XXXVI—27-2-70), 92-93.
- Steps to raise standard of films in regional languages. (XL—30-4-70), 52.
- Translation of Enactments in Regional Languages. (XXXVII—10-3-70), 44-45.
- Translation of Sanskrit literature into Hindi and regional languages (XLI—15-3-70), 117-18.

## REGIONAL PROVIDENT FUND COMMISSIONERS' OFFICE:

- Agitation by employees of Regional Provident Fund Commissioner's Office at Patna. (XL—30-4-70), 89.

## REGIONAL RESEARCH LABORATORY:

- Budget demands of Regional Research Laboratory, Hyderabad. (XLI—15-5-70), 122-23.
- Budget estimates of regional research laboratory, Hyderabad. (XL—24-4-70), 102.
- Resignation of Director, Regional Research Laboratory, Bhubaneswar. (XXXVIII—24-3-70), 220-22.
- Setting up of Regional Research Laboratory for Bihar U.P., M.P. and Rajasthan (XXXVII—13-3-70), 131.

## REHABILITATION:

- Rehabilitation of Blinds. (XXXVII—17-3-70), 81-82.
- Rehabilitation of crippled and mentally retarded persons. (XXXVIII—31-3-70), 92.
- Rehabilitation of Defence Personnel disabled during Indo-Pak conflict. (XXXVII—4-3-70), 70.
- Rehabilitation of East Pakistan refugees in Chanda District of Maharashtra. (XXXVII—5-3-70), 65-66.
- Rehabilitation of East Pakistan Refugees in Kondagaon Zone of Dandakarnya. (XXXVII—5-3-70), 197.
- Rehabilitation of ex-servicemen in J. & K. Rajasthan and Kutch. (XXXVII—11-3-70), 184-85.
- Rehabilitation of ex-servicemen in Madhya Pradesh in Civil Employment. (XL—29-4-70), 137-38.

**REHABILITATION—Contd.**

- Rehabilitation of Fishermen Families of East Pakistan camping at Delhi Station. (XXXIX—9-4-70), 350.
- Rehabilitation of Oustees of Beas dam. (XXXVI—25-2-70), 117-18.
- Rehabilitation of oustees of Pong Dam Area. (XXXVII—11-3-70), 29-36.
- Rehabilitation of refugee families in Manipur. (XXXVII—5-3-70), 127-28.
- Rehabilitation of Refugees from Bengal. (XL—23-4-70), 172-73.
- Rehabilitation of Released Emergency Commissioned Officers. (XXXVII—18-3-70), 104-06.
- Rehabilitation of Scheduled Tribes Families of East Pakistan Refugees in Chanda District, Maharashtra. (XXVIII—2-4-70), 168-69.
- Rehabilitation of tribals in district Sholapur. (XLI—5-5-70), 84-85.
- Reports of Committee on Review of Rehabilitation work in West Bengal. (XL—30-4-70), 114.
- Report of enquiry committee into Indian Tax ASSOCIATION Scheme for rehabilitation of East Bengal refugees in Assam Tea Gardens. (XLI—14-5-70), 102.
- Winding up of Rehabilitation Department in Punjab and Haryana States. (XXXIX—9-4-70), 47-48.

**REHABILITATION FINANCE ADMINISTRATION :**

- Accounts Numbers of Loans paid up and written off by Rehabilitation Finance Administration, New Delhi. (XXXIX—6-4-70), 72-73.

**REHABILITATION INDUSTRIES CORPORATION:**

- Central loan to Rehabilitation Industries Corporation, Calcutta. (XL—23-4-70), 93.
- Investments by rehabilitation industries corporation for providing employment to displaced persons from East Pakistan. (XXXVIII—26-3-70), 118-119.
- Loans and grants by rehabilitation industries corporation to industrial units for providing employment to displaced persons from East Pakistan. (XXXVIII—26-3-70), 120-121.

**RELEASE OF MEMBER :**

- Release of Shri Ram Kishan Gupta. (XXXVI—2-3-70), 275.

**RELIEF MEASURES :**

Assistance to Andhra Pradesh for Cyclone Relief measures. (XXXVI—2-3-70), 37-38.

Relief to families of victims of sterilisation. (XXXVII—26-3-70), 148-49.

**RELIGIONS:**

- Civil code for certain religion. (XLI—5-5-70), 130-31.
- Influence of teaching by lessons from Religious books. (XXXVII—9-3-70), 191.

**RELIGIOUS ENDOWMENTS:**

Uniformity of law for religious endowments of All Faith. (XLI—12-3-70), 184-85.

**RENT :**

- Arrears of rent due from Political Parties in Delhi. (XXXVI—2-3-70), 164-65.
- Directives issued by Director of Estates for the recovery of Arrears of Rent Damages. (XXXVIII—30-3-70), 169.
- Non-payment of Rents by Punjab and Haryana. (XXXVIII—30-3-70), 72.
- Rent charged from M/s. Volga restaurant for running restaurant at Palam airport. (XL—24-4-70), 162.

**REPATRIATES:**

- Central aid for settlement of repatriates in Tamil Nadu. (XXXVII—5-3-70), 90-92.
- Records of Insurance Policy Holders in Burma. (XXXIX—20-4-70), 61-62.
- Repatriates from African countries and their rehabilitation. (XXXIX—16-4-70), 106.

**REPORT (S):**

- A.R.C. report on personnel administration. (XXXVIII—24-3-70), 118-19.
- Accounts and Reports of Super Bazar, New Delhi. (XXXVII—5-3-70), 135.
- Administrative Reform Commission Report on Scientific Department. (XXXVI—27-2-70), 194.
- All India Rural Credit Review Committee Report. (XXXVI—26-2-70), 72-74.
- C.B.I. Report on incidents in Indraprastha Bhavan, New Delhi. (XXXVII—13-3-70), 67-68.
- Education commission reports. (XXXVIII—24-3-70), 237-38.
- Ganga water pollution enquiry commission report. (XXXVII—16-3-70), 181-8
- Haj report for 1970. (XL—29-4-70), 106

## REPORT(S)—Contd.

- Hindi Translation of Report on NCL. (XXXVI—26-2-70), 154-55.
- Implementation of recommendations contained in Fourteenth Report of A.R.C. (XXXVI—27-2-70), 115-16.
- Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 15-22.
- Khosla Committee Report on Film Censorship. (XXVIII—2-4-70), 94-95.
- Mudaliar Committee Report on Foreign Know how. (XXXVI—3-3-70), 126-27.
- Project Report for Bokaro Steel Plant. (XXXVII—17-3-70), 117.
- Project report for Bokaro Steel Plant. (XXXVII—17-3-70), 118-19.
- Report by Kapur Commission on Bharat Sewak Samaj. (XXXVII—5-3-70), 93.
- Report of Commissioner of Railway Safety. (XI—28-4-70), 119.
- Report of Committee on Cow Protection. (XXXVII—12-3-70), 132-33.
- Reports of Committee on distribution of income and levels of living. (XXXVI—25-2-70), 146-47.
- Report of Committee on Prevention of Pilferage of Drugs. (XL—27-4-70), 195-96.
- Report of Committee of Tax Evasion. (XXXVI—2-3-70), 122-23.
- Report of Committee of Technical Experts on Scooters. (XXXIX—7-4-70), 157-58.
- Report of committee on the working of Co-operatives. (XXVIII—2-4-70), 86.
- Report of Expert Committee on Food Industry. (XXXIX—7-4-70), 57.
- Report of Kapur Commission on probe into Mahatma Gandhi's murder. (XXXVII—9-3-70), 44.
- Report of Land acquisition review Committee. (XXXVII—5-3-70), 58.
- Release of NEFA report by Government. (XL—29-4-70), 99.
- Report of National Savings Movement Reorganisation Committee. (XXXVI—2-3-70), 101-02.
- Report of the Speech delivered by Minister of Food and Agriculture at Kanpur. (XL—23-4-70), 86-87.
- Report submitted by Sub-Divisional Officer of Betia regarding Industrial Development to Deputy Governor, Reserve Bank of India. (XXXIX—13-4-70), 158.

## REPORT(S)—Contd.

- Report submitted by the 'Lead Banks, regarding potential credit needs. (XXXIX—13-4-70), 177-78.
- Report of tariff commission on pricing of viscose filament yarn. (XLI—13-5-70), 99.
- Report of Tariff Commission on Sugar Industry. (XXXVII—12-3-70), 20.
- Report on affairs of British India Corporation. (XLI—5-5-70), 63.
- Report on study of agricultural problem made by Programme Evaluation Committee of Ministry of Food and Agriculture. (XXXVII—12-3-70), 46.
- Sarkar Committee's report on cowslaughter. (XXXVII—12-3-70), 31-46.
- Soviet Expert's report on Management of Steel plants and non steel production. (XXXVII—10-3-70), 177-78.
- Submission of report by Expert Committee of Engineers of Ganga River Commission. (XXXVII—18-3-70), 99.
- Working of NEPA Mills. (XXXIX—7-4-70), 57-58.
- World Bank Pre-appraisal Team's study Report of Fertilizer Industry in India. (XXXVI—2-3-70), 182.

## REPRESENTATION :

- Action on Representation received from un-recognised Unions. (XXXIX—7-4-70), 161-62.
- Representation from residents of Punchkuian Road regarding regularisation of structures in New Delhi. (XXXVII—16-3-70), 139-40.
- Representation from Trades of Mohan Singh Place, New Delhi for permanent rehabilitation rights. (XXXVII—9-3-70), 283.

## REPRESENTATION OF THE PEOPLE

ACT.—Amendment to the representation of the People Act. (XLI—5-5-70), 1-5.

## REPUBLIC DAY :

- Air crash during Republic Day Flypast Rehearsal. (1970), (XXXVI—25-2-70), 15-19.
- Conferment of National Awards on Republic Day. (XXXVIII—24-3-70), 231.
- Disturbances in Gauhati on Republic Day, 1968. (XXXVII—9-3-70), 177.
- Expenditure incurred on Illumination and Decoration of Government Buildings on Republic Day Celebrations, 1970. (XXXVI—23-2-70), 41-42.

**REPUBLIC DAY—Contd.**

- Expenditure on Republic Day, 1970. (XL—29-4-70), 153.
- Illumination of Statues on Republic Day, 1970. (XXXVII—18-3-70), 92-93.
- Passes issued for Republic Day Parade, 1970. (XXXVII—4-3-70), 164-66.
- Refusal by a Scientist to accept Republic Day Award. (XXXVII—10-3-70), 72-73.
- Rehearsal of Republic Day Parade without prior information to Press and Public. (XXXVII—18-3-70), 146-47.
- Republic Day Passes. (XXXVII—18-3-70), 184-85.
- Republic Day passes issued to Foreign Embassies. (XL—29-4-70), 152-53.
- Republic Day passes issued to Ministers and Members of Parliament for their guests. (XXXVII—11-3-70), 101-02.
- Republic Day Tableau of Delhi Administration for 1970 Parade. (XXXVII—11-3-70), 162.
- Seating arrangement for MPs on Republic day Parade and Beating of Retret, 1970. (XXXVII—4-3-70), 157-58.
- Witnessing of Republic Day Parade on payment. (XXXVIII—25-3-70), 67.

**REROLLING MILLS:**

- Distribution of Billets to re-rolling Mills in Madhya Pradesh. (XXXVII—17-3-70), 192-94.
- Distribution of billets to re-rollers and exporters. (XXXVIII—24-3-70), 341-44.
- Government's warning to re-rolling mills to keep prices of products at reasonable level. (XLI—12-5-70), 64-65.
- Supply of used rails to re-rolling Mills. (XXXVII—17-3-70), 93-94.

**RESEARCH :**

- Demand of more funds for research work by the Post Graduates Institute, Chandigarh. (XLI—18-5-70), 165.
- Research on age of Earth. (XXXVII—9-3-70), 284.
- Research on growing of high yielding variety of wheat like Kalyan, Sonu and Triple-dwarf on Sand Dunes. (XLI—14-5-70), 135-36.

**RESEARCH INSTITUTIONS:**

Imported instruments lying idle in National Laboratories and Research Institutions. (XXXVI—27-2-70), 82-84.

Research Centre for increasing agricultural production by music. (XXXVII—5-3-70), 144.

**RESERVE BANK OF INDIA:**

Appointment of Governor of Reserve Bank of India. (XXXVII—11-3-70), 48-49.

Appointment of Governor of Reserve Bank of India. (XXXIX—6-4-70), 192.

Change in Investment pattern. (XXXVII—9-3-70), 333.

Changes made by Reserve Bank of India in regard to terms and conditions governing loans. (XXXIX—13-4-70), 156-57.

Credit cut to Industries by Reserve Bank of India. (XXXVI—23-2-70), 109-10.

Credit policy of Reserve Bank of India. (XXXIX—6-4-70), 170-71.

Delay in appointment of successors to Governor of Reserve Bank of India and to Cabinet Secretary. (XLI—20-6-70), 90-91.

Designation of Class III employees of Reserve Bank of India. (XXXIX—6-4-70), 193-94.

Directions issued by the Reserve Bank of India under Banking Companies Act. (XXXVII—9-3-70), 77.

Directives issued by Reserve Bank to Scheduled Commercial Banks. (XXXVI—2-3-70), 189-90.

Employees working in the branches of Reserve Bank of India. (XI—4-5-70), 137-38.

Expert Group appointed by the Reserve Bank of India. (XL—27-4-70), 45.

Findings of Shri P. D. Ojha as published in RBI Bulletin and Government's reaction thereon. (XLI—11-5-70), 126-27.

Help to Co-operative Banks in U.P. by the Reserve Bank of India. (XXXVI—23-2-70), 200-02.

Increase in Interest Rates on Deposits by R.B.I. (XXXIX—20-4-70), 56-57.

Memorandum submitted by RBI Employees' Association, Patna. (XI—4-5-70), 138-39.

Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.

Prior approval of R.B.I. for selling assets by foreign companies. (XLI—11-5-70), 81-82.

## RESERVE BANK OF INDIA—Contd.

- R.B.I. Curb on private Financing Agencies. (XXXIX—20-4-70), 64-65.
- Recommendations made by working group of Administrative Reforms Commission regarding working of Reserve Bank of India. (XL—4-5-70), 176.
- Report of Reserve Bank of India on currency and finance. (XXXVII—16-3-70), 39-41.
- Reported Statement by Governor R.B.I. re. Decentralization of decision making for Economic Progress. (XXXVI—23-2-70), 171-72.
- Request of Shri L. K. Jha to relinquish office of Governor, Reserve Bank of India. (XXXIX—6-4-1970), 52.
- Reserve Bank of India circular to nationalised banks re: Profit and Loss Accounts for 1969. (XXXVII—16-3-70), 137-38.
- Salary and perquisites amenities of the Governor, Reserve Bank of India and Chairman of State Bank of India etc. (XXXVII—16-3-70), 137.
- Translation of the Term Reserve Bank of India. (XL—27-4-70), 129-30.
- Withdrawal of amount by Russian Embassy from the Reserve Bank of India. (XXXVI—2-3-70), 62.
- Working of the Reserve Bank of India. (XXXIX—6-4-1970), 47.

## RESERVED POST(S).—

- Conversion of reserved posts into Unreserved posts. (XXXVII—4-3-70), 139-40.
- Conversion of reserved posts into Unreserved posts. (XXXVIII—24-3-70), 166-67.
- Reservation of posts for Harijan adivasi in Cement Corporation of India. (XLI—6-6-70), 82.

RESERVISTS.—Grant of release leave to reservists called for active service during 1965 Conflict. (XXXVII—18-3-70), 76-77.

## RESIGNATION OF MEMBERS:

- Resignation of Shri B. Bhagawati, (XXXVII—16-3-70), 244.
- Resignation by Shri Shripati Misra. (XXXIX—9-4-70), 182.

## RESOLUTION:

- Appointment of Third Pay Commission. (XL—23-4-70), 364-70.

## RESOLUTION—Contd.

- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance. (XXXVII—18-3-70), 269-334, (XXXVIII—24-3-70), 421-500.
- Calcutta Port (Amendment) Ordinance (Res.). (XXXVIII—31-3-70), 187-223.
- Economic and Social Problems of West Bengal. (XL—1-5-70), 322-23. (XLI—15-5-70) 254-308.
- Essential Commodities (Amendment) Continuance Ordinance. (XXXVIII—31-3-70), 235-94.
- Haryana and Punjab Agricultural Universities Ordinance. (XXXVIII—23-3-70), 175-218.
- Proclamation re: West Bengal. (XXXVIII—30-3-70), 217-375.
- Railway Convention Committee. (XLI—18-5-1970), 276-83; (XLI—19-5-70), 218-20.
- Right to Property (Res). (XXXIX—17-4-70), 283-302; (XL—1-5-70), 264-322.
- Unemployment Problem. (XXXVIII—3-4-70), 285-341, (XXXIX—17-4-70), 244-82.

## RESOURCES MOBILISATION :

- Mobilisation of resources by States. (XLI—11-5-70), 45-46.
- Model blue print for mobilisation of resources for small Municipalities and Corporations. (XXXVII—16-3-70), 111.
- Resources for Plans. (XXXVII—11-3-70), 75.
- Utilisation of additional resources by States. (XXXVII—16-3-70), 134.

## REST HOUSES:

- Construction of rest house on Leh-Kharjong road. (XLI—5-5-70), 187-88.
- Financial help for construction of Rest Houses, Holiday Homes and rest rooms in Gujarat. (XLI—8-5-70), 32.

RESTRICTIVE TRADE PRACTICES COURT.—Setting up of restrictive trade practices court. (XXXVII—17-3-70), 94.

RE-TANNING INDUSTRY.—Closure of re-tanning Industry, Kappal in Raichur (Mysore). (XXXVIII—24-3-70), 382.

**RETIRED EMPLOYEES :**

Appointment of a retiring Civil Engineer on the post of Chairman-cum-Managing Director of Bharat Aluminium Co. Ltd. (XXXVII—9-3-70), 309.

Ban on continuance of retired officials in extra departmental postal service. (XLI—7-5-70), 151.

Retired Government officers in private companies. (XXXVII—9-3-70), 110.

**RETIREMENT :**

Compulsory retirement of Col. D. B. Vohra in rank of a Major. (XL—29-4-70), 158-59.

Compulsory retirement of Post and Telegraph employees of Bihar Circle. (XLI—14-5-70), 130-31.

Notices for compulsory retirement served on some officials of Planning Commission. (XLI—26-5-70), 162-63.

Officers retiring after completing age of fifty years. (XXXVI—25-2-70), 78-79.

Payments for securing retiring annuities. (XLI—11-5-70), 227-28.

Pension to an Assistant of C. S. S. after retirement. (XXXVII—16-3-70), 118-19.

Release of servicemen every year. (XLI—20-5-70), 86-87.

Request of Shri L. K. Jha to relinquish office of Governor, Reserve Bank of India. (XXXIX—6-4-70), 52.

Retirement age of Doctors. (XXXVI—2-3-70), 159-60.

Retirement age of officers upto the rank of Lt. Colonel. (XXXVII—11-3-70), 154-56.

Voluntary Retirement Scheme. (XXXIX—10-4-70), 57.

**RETRENCHMENT :**

Adjudication appeal on retrenchment in Manipur, P. W. D. (XXXVII—12-3-70), 90.

Retrenchment in P. W. D., Manipur. (XXXVI—26-2-70), 132.

Retrenchment in Wagon Building Industry. (XXXVII—5-3-70), 237.

Retrenchment of labour in Palana Goldiery. (XXVIII—2-4-70), 49.

Retrenchment of workers in Coal Mines in Asansol Raniganj Coal Belt. (XXVIII—2-4-70), 55.

**REVENUES:**

Administrative Approval by Centre to Revenue Projects of Delhi Administration. (XXXIX—10-4-70), 118.

Revenue from A. I. R. Commercial Services during 1969. (XXXVII—5-3-70), 195-96.

Revenue from Corporate Tax. (XXXVIII—30-3-70), 38.

Tax revenue from States. (XLI—18-5-70), 170.

Utilisation of surplus revenue in plan projects in Madhya Pradesh. (XXXVII—4-3-70), 174.

**REVOLVING FUND:**

Demand made by Mayors in Madras re: Operation of Revolving fund. (XLI—18-5-70), 1-4.

Loans under revolving housing fund. (XL—4-5-70), 160.

Raising the amount for Revolving fund of Rs. 200 crores and its distribution. (XL—27-4-70), 189.

Revolving fund of Rs. 225 Crore for Housing scheme. (XXXVI—23-2-70), 79-80.

**RHODESIA :**

Agitation in international forums by India for barring recognition of Rhodesia. (XLI—6-5-70), 58-59.

U. N. Resolution re. Ban on export to and import from Rhodesia. (XL—29-4-70), 97-98.

*Debates*

Re : Developments in Rhodesia. (XXXVI—3-3-70), 228-29.

Rhodesian Government declaring Rhodesia a Republic. (C.A.). (XXXVII—12-3-70), 221, 231, 249-63.

**RICE :**

Bringing of Rice Growing Areas under High-Yielding Varieties. (XXXIX—9-4-70), 94.

Export of rice in 1969-70. (XXXVIII—26-3-70), 142-43.

Failure of food Corporation of India to clear rice from Assam and its effect. (XXXVII—5-3-70), 159.

Loss incurred due to unloading of boiled rice at Valiyathura (Kerala). (XXXVIII—26-3-70), 185.

Production of quality rice in Punjab and Haryana. (XLI—14-5-70), 125-26.

Production of Requirement of rice for 1970. (XLI—14-5-70), 126-27.



**RICE—Contd.**

- Recommendations of an expert team for break through in rice cultivation. (XXXIX—16-4-70), 135.
- Research on method of rice production by central rice research institute. (XXXVIII—26-3-70), 119-120.
- Rice Development Council (XXXVI—26-2-70), 77-79.
- Smuggling of rice. (XXXVI—25-2-70), 60-61.
- Smuggling of rice into Nepal. (XXXVII—18-3-70), 188-89.
- Steps for increase in the yield of rice. (XXXVII—5-3-70), 109-10.
- RICE MILLS.**—Manufacture of rice mills Machinery. (XXXIX—7-4-70), 172.

**RICHARDSON AND CRUDDAS LIMITED.**  
(XXXVI—3-3-70), 175.

**RICHARDSON HINDUSTAN.**—Manufacture of Vicks vaporub by M/s Richardson Hindustan. (XXXIX—6-4-1970), 87-88.

**RICKSHAWS :**

- Abolition of Manually Driven Rickshaws (XXXVIII—2-4-70), 154.
- Memorandum from Rickshawalla's Association, Hyderabad. (XXXVIII—30-3-70), 39.

**RIFLES.**—Manufacture of rifles by Private concerns in Madhya Pradesh. (XXXIX—10-4-70), 69.

**RIHAND DAM PROJECT :**

- Share of Madhya Pradesh in Power of Rihand Project U. P. (XL—29-4-70), 147-48.
- Supply of Electricity to Birlas from Rihand Dam. (XXXVII—18-3-70), 45-46.

**RIOT(S) :**

- Communal riot in Murshidabd District (West Bengal). (XXXIX—10-4-70), 133.
- Indian factory gatted in Trinidad riot (XXXIX—8-4-70), 91-92.
- Modern methods of riot control. (XL—20-4-70), 35.
- Recovery of explosives and transmitters in Ahmedabad during riots. (XXXVIII—24-3-70), 210.
- Riots in Siliguri. (XXXVI—27-2-70), 162-63.

**RIOT(S)—Contd.**

Workers killed in Roti-Bati and Girmit Colliery Riots in Asansol (XXXVIII—24-3-70), 108.

See also "Communal Riots".

**RIVER (S) :**

- Belthara Bridge on Ghagra River. (XXXVI—3-3-70), 94-95.
- Harnessing of river's water in Goa for Irrigation and Power. (XXXVII—18-3-70), 163.
- Increase in inter-state disputes over rivers. (XXIX—8-4-70), 135-36.
- Linking of Major Rivers of India to solve problems of drought. (XXXIX—8-4-70), 166-67.
- Talks with Pakistan on Farakka and Eastern rivers. (XXXVI—25-2-70), 148.

**ROAD(S) :**

- Amount earmarked for construction of Kathmandu-Trishuli road. (XLI—13-5-70), 158.
- Appalling condition of roads in Calcutta. (XL—24-4-70), 51.
- Approach roads to Bungalows of M. Pa. (XXXVI—2-3-70), 212-13.
- Construction of pass road on national highway No. 2. (XLI—15-5-70), 99.
- Construction of a Motorable road by China in Tibet Plateau. (XXXVII—11-3-70), 162.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Construction of New Delhi-Ghaziabad Road. (XXXIX—17-4-70), 84-85.
- Construction of rest house on Leh-Kharjong road. (XLI—5-5-70), 187-88.
- Construction of roads for development of rural areas in Madhya Pradesh. (XXXVII—9-3-70), 211.
- Death of persons due to an explosion while constructing a border road in Kalimpong sub-division of Darjeeling (XLI—13-5-70), 88.
- Financial aid for construction of Pucca Roads. (XLI—14-3-70), 115-16.
- Jeepable road linking Lhasa with Khinzemane near India Tibet-Bhutan Junction. (XL—22-4-70), 167.
- Maintenance of roads near Hazra Nizamuddin and Delhi Cantt. Railway Stations. (XLI—12-5-70), 110.

**ROAD(S)—Contd.**

Measures for improvement of roads in the country. (XL—1-5-70), 149-50.

New Cachar Road. (XXXVII—4-3-70), 152-53.

Payment of Dues and Release of Grants to Calcutta Corporation for maintenance of roads in Calcutta. (XL—27-4-70), 200-01.

Provision made by State Governments for Feeder Roads. (XXXVII—9-3-70), 121.

Provision of light on road between Hauz Khas and Malviya Nagar, New Delhi. (XXXIX—10-4-70), 66.

Renaming of Roads in New Delhi after Indian leaders/social workers. (XXXVIII—30-3-70), 199.

Road tax charged on tractor trailers used for transporting agricultural goods. (XL—24-4-70), 73.

Setting up of Central Road Transport Training and Research Institute. (XXXVII—9-3-70), 132.

Supply of equipment to border roads organisation by M/s. Delhi small scale industries after being blacklisted. (XLI—13-5-70), 137.

Widening and Electrification of Ring Road, Delhi. (XXIX—10-4-70), 182.

Widening of Desh Bandhu Gupta Road in Karol Bagh, Delhi. (XXXIX—20-4-70), 181.

**ROAD ACCIDENTS :**

Enquiry into Jeep accidents of Zoological Survey of India at Solan. (XXXIX—17-4-70), 75-76.

Increase in road accidents in the country. (XXXVIII—3-4-70), 131.

Road accidents in Delhi and on national highways in the country. (XLI—15-5-70), 92.

Submission of report by study group on road safety. (XXXVIII—3-4-70), 1-52.

Truck accident on Mehrauli-Khanpur road in Delhi. (XXXIX—17-4-70), 71-73.

**ROAD TRANSPORT INDUSTRY :**

AITUC Views on Recommendations of Central Wage Board for Road Transport Industry. (XXXVIII—2-4-70), 36.

Opportunity to broadcast over A. I. R. Trivandrum by President, Road Transport Corporation Employees' Association. (XXXVII—12-3-70), 111-12.

**ROBBERIES :**

Bank Robberies in West Bengal. (XXXVI—27-2-70), 184.

Gang of robbers active in Delhi. (XL—24-4-70), 159.

Robbery in Calcutta branch of State Bank of India. (XXVI—27-2-70), 198.

**ROCKETS.**—Suka rocket launched from the Thumba rocket launching station. (XLI—20-5-70), 165-66.

**ROSES :**

Export of roses. (XLI—20-5-70), 85.

Export of Roses through S. T. C. (XXXVII—10-3-70), 103.

**ROSIN.**—Production and Consumption of Rosin (Dry). (XXXVIII—2-4-70), 164.

**ROCKET LAUNCHING :**

Rocket Launching at Thumba. (XL—29-4-70), 117.

Setting up of Rocket Launching Station on the Eastern Coast. (XXXVII—4-3-70), 127.

**ROURKELA FERTILIZER PLANT.**—Production Capacity of Rourkela Fertilizer Plant. (XXXVI—3-3-70), 61-62.

**ROURKELA STEEL PLANT** (XXXVI—24-2-70), 41 :

Activities of Pakistani nationals in Rourkela Steel Plant. (XXXVII—17-3-70), 180-81.

Ad hoc and Long term contracts concluded by Rourkela Steel Plant. (XXXIX—7-4-70), 94.

Awarding of contracts by Rourkela Steel Plant to break ingot mould. (XL—21-4-70), 175-76.

Contracts given by Rourkela Steel Plant to Mr. B. Patnaik (P) Ltd., for supply of Iron and Manganese Ores. (XXXIX—7-4-70), 92-93.

Decline in production in Rourkela Steel Plant. (XXXVII—17-3-70), 36-37

Expenditure incurred on advertisements by Rourkela Steel Plant. (XXXVI—3-3-70), 165-66.

Grant of Conveyance allowance to employees of Rourkela Steel Plant. (XL—28-4-70), 147.

**ROURKELA STEEL PLANT—Contd.**

Leave Travel Concessions on Facilities employed by employees of Rourkela Steel Plant. (XL—28-4-70), 148.

Pilot survey on health of workers in Rourkela Steel Plant. (XXXVIII—24-3-70), 253-54.

Production of sheets for Transformers at Rourkela Steel Plant (XXXVII—10-3-70), 112.

Production of tinplates at Rourkela by Hot dipped and electrolytic processes. (XLI—19-5-70), 55.

Slow-down tactics of Rourkela Steel Plant Workers. (XXXVI—3-3-70), 35-36.

Steel production in Rourkela Plant. (XXXVI—3-3-70), 51-52.

Supply of Iron ore by private mine owner<sup>s</sup> to Rourkela Steel Plant. (XL—28-4-70), 63.

Upgrading of Khalasis in Rourkela Steel Plant. (XXXVI—24-2-70), 101-02.

**ROWING CLUBS.**—Travelling facilities to Members of Rowing Clubs. (XXXV—III—24-3-70), 184-85.

**ROY SHRI A. K.**—Supreme Court decision in the case of M/s Hindusthan Steel Ltd., Rourkela Vs. A. K. Roy and others. (XXXVII—5-3-70), 53.

**ROYAL NEPAL AIRLINES.**—Complaint against senior aerodrome officer, Palam airport for failure to furnish information regarding crash of fokker friendship plane of Royal Nepal Airlines (XXXVI—III—3-4-70), 75-76.

**ROYALTY :**

Outstanding amount of Royalty against Mine owners in Bihar State. (XXXVIII—30-3-70), 191.

Payment of royalties to Scientists in C.S.I.O. and C. S. I. R. for new Designs and Inventions. (XXXVII—13-3-70), 51-52.

Period of Royalty payment to Foreign investment. (XXXVIII—24-3-70), 259.

Revision of Nehru Award on rate of Royalty on Crude Oil. (XXXIX—6-4-1970), 91-92.

Revision of rates of Royalty on Foreign Investment. (XXXVII—10-3-70), 73.

Royalty on Coal. (XXXVI—2-3-70), 193-94.

Royalty received by Union Ministers from abroad. (XL—27-4-71), 82-83.

**RUBBER**

Appointment of Rubber Production Commission. (XL—29-4-70), 181.

Demand for a Synthetic Rubber Plant. (XL—4-5-70), 84-85.

Production in Rubber, Tea and Coffee Plantations. (XL—29-4-70), 99-100.

Production of Natural Rubber and Synthetic Rubber. (XXXVII—4-3-70), 150-51.

Recruitment of Director of Research in Rubber Research Institute of India. (XL—29-4-70), 180-81.

**RUBY GENERAL INSURANCE CO; LTD.** (XXXVI—23-2-70), 196-97.

**RUDRASAGAR OIL FIELD :**

Stoppage of production of Crude Oil from Rudrasagar Oil Field. (XXXIX—20-4-70), 218-19.

**RULES AND REGULATION :**

Applicability of common market regulations to Pakistan. (XXXVII—4-3-70), 99.

Mention of Governor-General in fundamental rules and supplementary rules. (XXXVII—16-3-70), 90-91.

Model Rules for Motor Vehicles (XXXVII—13-3-70), 121-22.

Procedure for Booking Drivers for learning Road and Station working rules (XXXVII—10-3-70), 191-92.

Recruitment rules for Hindi Officers and Hindi Supervisors. (XXXVIII—24-3-70), 135-36.

Relaxation of rules for advance of loans by Banks. (XXXVI—2-3-70), 47-48.

Retirement Rules in Delhi Municipal Corporation. (XXXVIII—24-3-70), 156.

Rules and Regulations applicable to Foreign Tourists. (XXXVII—13-3-70), 167-68.

Rules for grant of loans from Nationalised Banks (XXXVII—16-4-70), 127.

Rules regarding sanctioning of grants to educational institutions (XXXVI—27-2-70), 103-04.

Rules to ensure quicks payment of pensions. (XXXVII—16-3-70), 167-68.

Service Rules for employees of India Tourism Development Corporation. (XXXVIII—24-3-70), 150.

Service rules for Ministerial, Subordinate and attached Offices' Staff. (XXXVII—5-3-70), 112.

**RULES OF PROCEDURE.**—Matter under Rule 377; Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 214-26.

**RUMANIA :**

Import of RS-09 Tractors from East Germany and Rumania. (XXXVI—26-2-70), 69-70.

Nuclear non-proliferation treaty between Rumania and West Germany. (XXXVI—11-3-70), 46.

Offer by Rumania to purchase Rostam Crude from India. (XL—27-4-70), 161.

**RURAL AREAS :**

Allocation of Expenditure under Rural Man power Scheme. (XL—23-4-70), 102.

Elective representation of youth in rural areas. (XLI—7-5-70), 144-45.

Expansion of Medical facilities in rural areas. (XXXIX—13-4-70), 174.

Expansion of P & T. facilities in Rural Areas. (XXVIII—2-4-70), 74-75.

Failure of programme of rural industrial training institutes. (XXXIX—16-4-70), 122.

Family Planning work in rural areas. (XXXVII—16-3-70), 216-17.

Funds for Rural Housing Schemes in States in the Fourth Plan. (XXXVI—23-2-70), 210-11.

Health Centres in rural areas. (XL—27-4-70), 233.

Housing Corporation for rural areas. (XXXVII—16-3-70), 105-06.

Increased provision for rural programmes. (XXXVIII—1-4-70), 66.

Labour intensive industries in rural areas. (XL—21-4-70), 130.

Loans to Rural Areas by Nationalised Banks. (XXXVI—23-2-70), 115-16.

Long Term Programme for Extension of Banking Facilities in Rural Areas. (XL—27-4-70), 114-15.

Mini super bazars in rural areas. (XLI—19-5-70), 79-80.

Mobile Post-Office for Rural Areas not served by regular Post-offices. (XL—23-4-70), 59-60.

Model Villages. (XXXIX—13-4-70), 127-28.

Plan submitted by States for construction of Houses for judicial officers and Teachers in rural areas. (XXIX—13-4-70), 150-51.

**RURAL AREAS—Contd.**

Progress made in Rural Works programme. (XLI—14-5-70), 206-07.

Provision of accommodation for Government Staff in rural areas. (XXIX—20-4-70), 109.

Public call offices in rural areas. (XXXVII—5-3-70), 158-59.

Radio and Television clubs in rural areas. (XL—23-4-70), 155.

Rural housing scheme during Fourth Plan. (XLI—11-5-70), 95-96.

Rural Indebtedness and steps for its removal. (XXVIII—2-4-70), 47-48.

Scheme for awarding scholarship to school boys in rural areas. (XLI—15-5-70), 132.

Setting up a Central Co-ordination Committee for rural development. (XL—30-4-70), 157-58.

Setting up Family Planning Centres in Urban and Rural Areas of Madhya Pradesh. (XL—4-5-70), 114-15.

Setting up of rural growth centres. (XXXVII—12-3-70), 78-79.

Study made by Labour Bureau on Rural labour. (XXXVII—3-3-70), 146-47.

Telephones in Rural areas. (XL—30-4-70), 62.

Venkatappiah Committee on Rural Credit. (XL—23-4-70), 92-93.

**RURAL ELECTRIFICATION :**

Acceleration of the pace of rural electrification. (XXXVIII—1-4-70), 130.

Allocation for Electrification of villages during Fourth Five Year Plan. (XXXVII—4-3-70), 93-94.

Amount sanctioned for rural electrification scheme of Gujarat during 1969-70. (XXXVIII—1-4-70), 75.

Amount spend by Rural Electrification Corporation. (XXXIX—8-4-70), 88-89.

Appointment of the Chairman of the Rural Electrification Corporation. (XL—2-4-70), 201.

Basis for irrigation and rural electrification of States and Union Territories. (XL—29-4-70), 127.

Construction of separate Cell in Ministry of Dealing with Rural Electrification. (XXXIX—8-4-70), 820.

Disparities among the states in progress made in rural electrification. (XXXVII—11-3-70), 128.

**RURAL ELECTRIFICATION—Contd.**

Disparities in rural Electrification. (XXXVIII—1-4-70), 137.

Electrification of villages in various States (XLI—13-5-70), 159.

Electrified villages and connection to Tube-wells. (XLI—6-5-70), 101-02.

Electrified /unelectrified villages of Punjab, Haryana, Jammu and Kashmir, Himachal Pradesh and Union Territory of Chandigarh. (XLI—20-5-70), 106-07.

Electrified villages of Vidarbha region of Maharashtra. (XLI—6-5-70), 153.

Functioning of rural electrification Corporation. (XXXVIII—1-4-70), 133.

Funds for rural electrification Corporation. (XXXVII—4-3-70), 130.

Funds for Rural Electrification Scheme. (XXXVI—25-2-70), 150-51.

Percentage of rural electrification programme in Orissa. (XL—29-4-70), 114.

Progress in rural electrification. (XXXVIII—25-3-70), 69-70.

Progress of rural electrification in Rajasthan. (XLI—20-5-70), 111-12.

Rural Electrification and Energisation of Pump set schemes of Kerala. (XL—29-4-70), 107.

Rural Electrification of Madhy Pradesh. (XXXVII—4-3-70), 88-89.

Rural Electrification Scheme for Backward Areas. (XL—22-4-70), 102.

Rural Electrification schemes sanctioned by Rural Electrification Corporation (XL—29-4-70), 73-74.

Scheme for Rural Electrification and sinking of Tube-wells in Mysore. (XXXVII—4-3-70), 124-25.

Scheme for rural electrification of Andhra Pradesh. (XXXVIII—25-3-70), 89-90.

Scheme for Rural Electrification of Maharashtra. (XL—22-4-70), 1-7. (XLI—20-5-70), 151.

Scheme for Rural Electrification through Co-operative Societies. (XL—22-4-70), 50.

Scheme under consideration for cheap rural electrification. (XXXVII—11-3-70), 62.

Use of PL 480 Funds for rural electrification Corporation. (XXXVII—11-3-70), 94.

Utilisation of funds and progress made in respect of rural electrification in Bihar and U. P. (XXXVIII—1-4-70), 97.

**S. S. BHATNAGAR AWARDS**

S. S. Bhatnagar awards for Scientists (XXXVIII—3-4-70), 160.

**S. S. LIGHT RAILWAY**

Condition of railway compartments of S. S. Light Railway. (XXXVIII—24-3-70), 86-88.

Employees of S. S. Light Railway. (XXXVII—17-3-70), 164-65.

**SACCHARINE**

Ban in use of saccharine. (XL—27-4-70), 79.

**SAFE DEPOSIT (S)**

Safe deposit arrangements. (XXXVI—2-3-70), 93.

**SAFETY MATCHES MANUFACTURING UNITS.** (XXXVII—10-3-70), 131-32.**"SAHSI BALAK"**

Criticism against text book 'Sahasi Balak', prescribed by Delhi Administration for primary schools. (XL—24-4-70), 102.

**SAHU JAINS**

Income-tax due from concerns of Sahu Jain. (XXXVIII—30-3-70), 82.

Inquiry into Sahu Jain establishment in Rajasthan. (XXXVI—24-2-70), 234-35.

Investment by Bharat Nidhi Limited in the companies under Sahu Jain Limited. (XL—21-4-70), 103-05.

Purchase of M. D. Jute Mills, Kanpur by M/s Sahu Jains. (XXXVII—4-3-70), 145-46.

Share price paid to Sahu Jains. (XXXVI—24-2-70), 171.

**SAIGON**

Alternate delegate to I. C. C. in Saigon (XL—29-4-70), 57

**SAINIK SCHOOL(S)**

Amount spent annually by a student in Sainik School. (XXXVII—11-3-70), 153-54.

Boys passing out of Sainik Schools annually. (XXXVIII—25-3-70), 162-63.

Difference between the cadets recruited from Sainik School and other schools. (XXXVII—11-3-70), 155-56.

Sainik Schools in India. (XL—29-4-70), 61-62.

Sainik Schools in Madhya Pradesh. (XXXVII—4-3-70), 186-87.

**SALAL PROJECT**

Appointment of separate Chief Engineers for Seul and Salal projects. (XXXVII—4-3-70), 61.

**SALEM STEEL PROJECT.** (XLI—12-5-70), 151-52.

**SALES AGENCIES**

Grant of distribution/sales agencies to unemployed engineers and diploma holders. (XXXVII—16-3-70), 77-78.

**SALE DEEDS**

Sale deeds in Hindi received in Law Ministry. (XLI—5-5-70), 69.

**SALES TAX**

Imposition of sales tax at single point (XXXVI—2-3-70), 206.

Levy of sales tax on examination papers in Delhi. (XXXVI—27-2-70), 49-50.

Reconciliation of sales tax collection and payments by Indian Oil Corporation. (XXXVI—23-2-70), 97.

Replacement of Excise Duty by Sales Tax. (XL—27-4-70), 204-05.

Replacement of excise duty by sales tax on cloth, tobacco and sugar. (XXXIX—6-4-70), 518.

**SALES TAX ACT.** (XXXVII—9-3-70), 76.

**SALT**

Export of salt. (XXXVII—11-3-70), 27-29.

Export of Salt to Nepal and other Countries. (XXXVI—3-3-70), 210-11.

Grant of lease of land for salt production and payment of Assignment Fees. (XXXVIII—24-3-70), 81-83.

Manufacture of salt in costal area of Central sub-division of Midnapur District. (West Bengal). (XLI—19-5-70), 74.

**SAMACHAR BHARATI**

Contract between Samachar Bharati and Government regarding disposal of property. (XXVII—2-4-70), 34-35.

East German Government news agency money for Samachar Bharati. (XLI—14-5-70), 79-80.

Editorial of National Herald, dated 20th March, 1970 on "Samachar Bharati". (XLI—14-5-70), 176-77.

Management of Samachar Bharati News Agency. (XXXVII—17-3-70), 53-54.

Merger of UNI with Samachar Bharati. (XLI—14-5-70), 86.

**SAMACHAR BHARATI—Contd.**

Names of Directors of Samachar Bharati (XLI—14-5-70), 182-84.

Non-implementation of recommendation of wage committee and wage board for working journalists by Samachar Bharati (XXXVIII—26-3-70), 50.

Prosecution of Directors of Samachar Bharati Ltd. (XL—23-4-70), 170-71.

*Debates*

Question of Privilege against the 'Samachar Bharati', (XXXVII—10-3-70), 234-36.

**SAMPLE SURVEY :**

Sample Survey of the growth in population of Patna. (XXXVI—23-2-70), 191-92.

**SANCTUARY :**

Development of sanctuary in Sawai Madhopur in Rajasthan. (XLI—15-5-70), 169-70.

**SAND**

Effect of Sand deposits in Fields of Purnea Bihar. (XXXIX—8-4-70), 74-75.

**SANGAT SINGH, SHRI :**

Immolation by Sangat Singh at Rajouri Garden, New Delhi. (XXXVII—13-3-70), 107-08.

**SANITATION**

Sanitation campaign. (XXXVII—16-3-70), 122.

**SANSKRIT**

Place of Sanskrit in Three Language Formula. (XXXIX—17-4-70), 127-28.

Promotion and propogation of Sanskrit in Fourth Five Year Plan. (XXXVII—13-3-70), 65.

Sanskrit scholars in India and in foreign countries. (XLI—8-5-70), 123.

Translation of Sanskrit literature into Hindi and regional lanaguages. (XLI—15-5-70), 117-18.

**SANSKRIT UNIVERSITY**

Sanskrit University at Puri. (XXXVI—27-2-70), 164-65.

**SAPTAHIK HINDUSTAN**

Complaint against writer of an article in Saptahik Hindustan. (XXXVII—13-3-70) 92-93.

**SARABHAI MERCK, LTD., BARODA** (XXXVII—16-3-70), 202-03.

**'SARITA' :**

Article in "Sarita" captioned "Fourth International Film Festival". (XL—30-4-70), 80-81.

**SARKAR COMMITTEE :**

Delay in submitting report of Sarkar Committee on C. S. I. R. (XXXIX—17-4-70), 59-61.

Sarkar Committee report on C.S.I.R. (XL—1-5-70), 166-67.

*Debates***SARKAR, A. K. :**

Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C.A.) (XL—29-4-70), 189-215.

**SARVODAYA LITERATURE :**

Sales of Sarvodaya literature at railway book stalls. (XL—21-4-70), 57-58.

**SATELLITE (S) :**

Commissioning of a satellite in 1975. (XL—29-4-70), 71-72.

Criticism of Agreement between the Department of Atomic Energy and NASA on Experimental Satellite. (XXIX—8-4-70), 132.

Employment for jobless engineers in setting up of a satellite for communication purposes. (XL—29-4-70), 90-91.

Establishment of ground station for satellite in North India. (XXVIII—2-4-70), 145.

Establishment of New Ground Stations to be used as Links with communication Satellites. (XXXIX—9-4-70), 27-29.

Launching of communication satellite. (XLI—19-5-70), 31-37.

Satellite for broadcasting purposes. (XL—30-4-70), 44.

Satellite for national weather commission. (XLI—8-5-70), 42.

Satellite Reflected Tele-communication System. (XXXVII—12-3-70), 207-08.

Railway link for Rewa with Allahabad or Satna. (XXXIX—7-4-70), 79.

**SAUDI ARABIA :**

Exhibition of Indian films prohibited in Saudi Arabia. (XXXIX—16-4-70), 49.

Exports to Saudi Arabia. (XL—29-4-70),

**SAUGAR UNIVERSITY :**

Grant given by U. G. C. to Saugar University (XLI—15-5-70), 127-28.

**SAURASHTRA :**

Shortage of letter boxes in Rajkot, Jamnagar and Bhavnagar in Saurashtra. (XXXVII—12-3-70), 165-66.

**SAWAI MADHOPUR :**

Post Office and telephone facilities in Sawai Madhopur as backward area. (XXXIX—9-4-70),

**SCARCITY AREAS :**

Special programme for "distress areas" in India. (XXXVIII—26-3-70), 121.

**SEAVENGING :**

Ban on Seavenging as a profession. (XL—28-4-70), 40.

**SCHEDULED CASTES AND SCHEDULED TRIBES :**

Age concession to candidates belonging to Scheduled Castes/ Scheduled Tribes (XXXVIII—3-4-70), 44-45.

Aid to backward classes/scheduled caste/scheduled Tribe Organisation at Nagpur. (XXXVII—10-3-70), 203.

Alleged rape of a Harijan Girl of Danapur (Patna). (XXXIX—17-4-70), 173-74.

Allocation for Welfare of Harijans of Meerut. (U.P.) in Fourth Five Year Plan. (XLI—12-5-70), 109.

Allotment of Funds for construction of Houses for scheduled castes & scheduled tribes in Mysore State. (XXXVI—24-2-70), 114-15.

Allotment of quarters to Scheduled castes out of the Reserved Quota. (XXXVI—23-2-70), 162-63.

Allotment of shops to Scheduled Castes and Scheduled Tribes in Delhi. (XL—27-4-70), 192-93.

Allotment of shops to Scheduled Castes and Scheduled Tribes in Tel Bhawan Market, New Delhi. (XL—27-4-70), 164-65.

Allotment of shops to Scheduled Castes on Janpath, New Delhi. (XXXIX—13-4-70), 170-71.

Amount allotted for Welfare of Scheduled Castes/ Scheduled Tribes of Manipur. (XXXIX—7-4-70), 103-04.

Amount car-marked and facilities provided for Welfare of Harijans of Muzaffar Nagar and Meerut (U.P.) (XLI—12-5-70), 106-07.

**SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

- Amount ear-marked for Welfare of Scheduled Castes and Scheduled Tribes in Fourth Five Year Plan. (XLI—12-5-70), 103-06.
- Applications from Scheduled Castes and Scheduled Tribes for Hindi typewriting and shorthand instructor. (XLI—8-5-70), 100.
- Appointment of Committees of legislators in all States for welfare of Scheduled Castes and Scheduled Tribes. (XXXVIII—31-3-70), 102.
- Appointment of Scheduled Caste Candidates by Central Bank of India, New Delhi. (XL—27-4-70), 181-82.
- Appointment of Scheduled Castes in State Bank of India. (XL—27-4-70), 179-80.
- Appointment of Scheduled Castes to Gazetted Posts in Manipur. (XL—1-5-70), 84-85.
- Appointment of welfare committees at district level for welfare of Scheduled Castes and Scheduled Tribes in Rajasthan. (XXXVIII—31-3-70), 101.
- Atrocities on people belonging to Balai caste in Madhya Pradesh. (XXXIX—17-4-70), 90-91.
- Availing of training opportunities by S.C., S. T. & Backward Classes. (XXXIX—9-4-70), 96-98.
- Concession to S. C. & S. T. students for admission to Delhi University. (XXXIX—10-4-70), 113.
- Confirmation of Scheduled Caste and Scheduled Tribe Employees in Delhi Administration. (XXXVII—13-3-70), 111.
- Confirmation of Scheduled Caste and Scheduled Tribe employees in Delhi Administration. (XXXVIII—3-4-70), 161-62.
- Construction of colonies for Scheduled Castes and Scheduled Tribes. (XLI—5-5-70), 121-22.
- Declaration of Bansfor caste as scheduled caste. (XL—28-4-70), 62.
- Deletion of Dhangar (Khatik) Caste from the list of Scheduled Castes. (XXXIX—14-4-70), 124.
- Details of work done in Hindi/English in Department of Parliamentary Affairs and number of Scheduled Caste and Scheduled Tribe employees. (XL—1-5-70), 181.
- Discrimination against Scheduled Casts employees of Central Tractor Organisation. (XXXVIII—2-4-70), 169-70.
- Distribution of surplus land to landless labourers and schedule castes. (XXXVII—5-3-70), 178.

**SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

- Educational allowance to S. C. and S. T. students. (XLI—8-5-70), 32.
- Employment of Scheduled Castes and Scheduled Tribes in Khadi and village Industries Commission. (XXXIX—7-4-70), 165-66.
- Exemption to Scheduled Castes and Scheduled Tribes candidates in appendix III—A Examination. (XLI—12-5-70), 146-47.
- Expenditure on Welfare of Scheduled Castes/Scheduled Tribes. (XXXIX—14-4-70), 88.
- Facilities to Scheduled Tribes of Madhya Pradesh for raising their standard of living. (XL—28-4-70), 94.
- Filling up of posts by persons belonging to Scheduled Castes and Scheduled Tribes on various Railways. (XLI—12-5-70), 70-71.
- Filling of vacancies reserved for scheduled Castes/Scheduled Tribes. (XXXVIII—3-4-70), 89.
- Filling up of posts reserved for Scheduled Castes and Scheduled Tribes. (XXXIX—10-4-70), 79.
- Filling up of posts reserved for Scheduled Castes and Scheduled Tribes by Members of that Community. (XXXIX—10-4-70), 73.
- Financial aid given to Scheduled Tribes students. (XL—21-4-70), 166-67.
- Financial Aid to Scheduled Caste people for construction of houses. (XL—28-4-70), 83.
- Grants for scholarships to scheduled caste Backward Class/Tribal Students of Bihar. (XXXVIII—24-3-70), 301-04.
- Grant of children's education allowance to Central Government employees belonging to Scheduled Castes and Scheduled Tribes. (XLI—8-5-70), 99.
- Grant of scholarships to scheduled caste and Scheduled Tribe students studying in VI to XI classes in Delhi. (XXXVIII—3-4-70), 91-92.
- Housing schemes for scheduled caste areas of Manipur. (XXXVIII—24-3-70), 376-77.
- Human trading by NEFA Tribes. (XXXVII—10-3-70), 114.
- Inclusion of Berwa Caste in Scheduled Castes' List. (XXXIX—7-4-70), 70-71.



**SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

Inclusion of Gothi Koya, Knda Koya, Doli Koya, Katti Kapu, Kammaru Vajulu, Manni Dora, agency Valmiki and Konda Mala in Scheduled Castes List. (XLI-5-5-70), 131-22.

Increase in Income limit of parents for awarding scholarships to scheduled caste Students for Post-Matric Classes. (XXXVII-10-3-70), 188-89.

Increase in the number of Scheduled Caste Members in Proportion to their Population in Cantonment Board, Nasirabad (XXXIX-8-4-70), 67-68.

Increase in representation of scheduled castes and scheduled tribes in Delhi Administration. (XL-1-5-70), 14-21.

Increase in representation to Scheduled Castes and Scheduled Tribes in Government services. (XXXVIII-3-4-70), 151.

Measures for the uplift of Scheduled Castes/Scheduled Tribes. (XXXVI-3-3-70), 114-15.

Memorandum sent by Adivasi M. L. A from Maharashtra re. inclusion of certain Tribes in list of Scheduled Tribes (XLI-12-5-70), 170.

Memorandum sent by Members of Parliament from Maharashtra re: Scheduled Castes and Scheduled Tribes Orders. (Amendment) Bill. (XLI-12-5-70), 170-71.

Memorandum submitted by MPs. to the President. (XLI-20-5-70), 144-45.

Non-utilisation of funds earmarked to States for uplift of Scheduled Castes and Scheduled Tribes. (XXXVII-17-3-70), 82-83.

Overseas scholarships to S. C. & S. T. Students. (XXXVII-9-3-70), 218.

Overseas scholarships to Scheduled Caste and Scheduled Tribe students of Madhya Pradesh. (XXXVIII-24-3-70), 164-65.

Payment of tuition fee to Harijans and Scheduled Tribes students in Madhya Pradesh. (XXXVII-17-3-70), 65-66.

Percentage of Scheduled Castes and Scheduled Tribes in service of West Bengal Government. (XL-24-4-70), 134.

Percentage of Scheduled Castes/Scheduled Tribes working in L. I. C. and Banks. (XXXVIII-30-3-70), 49.

Posts reserved for Scheduled Castes and Scheduled Tribes in United Commercial Bank, Janpath, New Delhi. (XL-27-4-70), 180-81.

**SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

Principles adopted for drawing up list of scheduled tribes. (XLI-5-5-70), 80-81.

Programme for Uplift of Scheduled Castes and Scheduled Tribes of U. P. (XLI-12-5-70), 107-08.

Promotion in education department of Delhi Administration, Delhi, in the Reserved Quota for scheduled castes and scheduled tribes. (XXXVII-9-3-70), 193.

Promotion of Scheduled Caste and Scheduled Tribe Employees against Reservation Quota on the basis of appendix II-A Examination. (XLI-12-5-70) 188.

Promotion of Scheduled Caste and Scheduled Tribe Employees of P. & T. Department to Class II posts. (XXXVIII-2-4-70), 170-71.

Promotion of S.C./S.T. Technical Assistant to Class II posts in Joint Cypher Bureau. (XL-22-4-70), 135.

Quota of porters reserved for scheduled castes and scheduled tribes on the railways. (XL-21-4-70), 118-19.

Recommendations of Joint Committee on Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967 Re: Exclusion of Christians and Muslims from List of scheduled Tribes. (XL-28-4-70), 93.

Recruitment of S. C. and S. T. Candidates as Supervisors Grade II. (XXXVI-25-2-70), 153.

Recruitment of Scheduled Caste/Tribe Candidates as female telephone Operators in Delhi. (XXXVIII-2-4-70), 162-63.

Recruitments to Border Security Force and number of S. C. & S. T. Persons in them. (XXXVI-27-2-70), 169.

Report of Commissioner for Scheduled Castes and Scheduled Tribes. (XL-21-4-70), 172.

Report of High-power Committee on recruitment of scheduled castes and scheduled tribes in Public Undertakings (XXXVII-9-3-70), 218.

Reported mortgage of a scheduled caste girl in Assam. (XXXVI-24-2-70), 113.

Representation of scheduled castes and scheduled tribes in services. (XXXVI-24-2-70), 184.

Representation of scheduled Castes and Scheduled Tribes in U.P.S.C. and Selection Committees for recruitment to Administrative Services. (XL-1-5-70), 155-56.

**SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

Representation of Scheduled Castes in Administrative Branches of Ministry of Foreign Trade. (XLI—13-5-70), 158.

Representation to Scheduled Castes and Scheduled Tribes Organisation. (XLI—15-5-70), 100.

Reservations for Scheduled Castes and Scheduled Tribes in Public services. (XXXVIII—3-4-70), 100-01.

Reservations for Scheduled Castes and Scheduled Tribes in Section Officers' Grade Examination. (XXXVIII—24-3-70), 218-19.

Reservation for Scheduled Castes employees for posts in Indian embassies. (XLI—20-5-70), 77-78.

Reservation for Scheduled Castes Lecturers in School of Correspondence Courses of Delhi University. (XXXIX—10-4-70), 102.

Reservations for Scheduled Caste/Scheduled Tribes Candidates. (XXXVIII—3-4-70), 165-66.

Reservation for S. C./S. T. employer in ordnance factories. (XLI—13-5-70), 165.

Reservation in promotions to Scheduled Caste Employees. (XXXIX—6-4-70), 107.

Reservation in promotions to Scheduled Caste employees. (XLI—11-5-70), 68-69.

Reservation of agencies in Indian Oil and its products for Scheduled Castes. (XXXIX—13-4-70), 56.

Reservation of posts for harijan adivasis in Cement Corporation of India. (XLI—5-5-70), 82.

Reservation quota for Scheduled Castes and Scheduled Tribes for posts of post-Graduate Teachers in Delhi Administration. (XXXVIII—24-3-70), 167-68.

Reservation quota for S. C. & S. T. for posts of post-graduate teachers in Delhi Administration. (XL—24-4-70), 134.

Reservation of quota for S. C. & S. T. for posts of Vice. Principal in Education Department of Delhi Administration. (XXXIX—17-4-70), 136.

Reservation of Posts for Scheduled Castes and Scheduled Tribes in Government Departments and Public Undertaking. (XXXVII—13-3-70), 181-82.

Reservation of seats for S. C. & S. T. in the new set-up of Bank nationalisation (XXXVI—2-3-70), 172.

Reservation of posts for Scheduled Castes in Delhi Municipal Corporation. (XLI—15-5-70), 124.

**SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

Reservation of vacancies for S. C. and S. T. in D. D. A. (XL—27-4-70), 209-10.

Reserve posts for scheduled Castes and Schedule Tribes lying vacant in North-Eastern Railway. (XXXIX—7-4-70), 148.

Resolution sent by Maharashtra Adivasi M. L. A. re. recognition of Scheduled Tribes. (XLI—12-5-70), 169.

Rules for allotment of land to landless Scheduled Castes/Scheduled Tribes (XXXVIII—26-3-70), 92.

Scheduled Castes and Scheduled Tribe among personal staff of Ministers, (XLI—15-5-70), 104-05.

S. C. and S. T. Candidates registered with Employment Exchanges in Delhi/ New Delhi. (XL—23-4-70), 183-85.

Scheduled Caste and Scheduled Tribe employees in Accounts Department of Western Railway. (XLI—12-5-70), 188-89.

Scheduled Caste and Scheduled Tribes employees in University Grants Commission. (XLI—9-5-70), 102.

Scheduled Castes and Scheduled Tribes in F. A. C. T. Factory, Travancore-Cochin. (XL—27-4-70), 84.

S. C. and S. T. officers in Education Department of Delhi Administration. (XLI—8-5-70), 129.

Scheduled Caste and Scheduled Tribe policemen suspended in 1967 police Agitation in Delhi. (XXXVIII—24-3-70), 232-33.

Scheduled Castes and Scheduled Tribe staff and representatives in Indian Embassies. (XL—29-4-70), 98.

Scheduled Caste and Scheduled Tribe students in Central Schools. (XXXVIII—3-4-70), 199-200.

Scheduled Caste and Scheduled Tribe teaching Staff in various types of educational and technical schools. (XXXVII—17-3-70), 101.

Scheduled Castes/Scheduled Tribes employees working in the office of the Chief Administrative officer, Ministry of Defence. (XLI—13-5-70), 82.

Scheduled Castes/Scheduled Tribes Officers, in Education Department of Delhi Administration. (XXXIX—10-4-70), 143.

Scheduled Tribes employees in Post and Telegraph Department in Gujarat. (XLI—14-5-70), 192.

**SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

- Scholarships to Girl students of S. C. and S. T. in Delhi. (XLI—15-5-70), 158-59.
- Scholarships to handicapped Scheduled Castes. (XLI—5-5-70), 83-84.
- Selection of Scheduled Castes and Scheduled Tribes candidates to postal supdt. service class II (XXXIX—16-4-70), 47.
- Separate Electorate for scheduled Castes and Scheduled Tribes. (XXXVI—3-3-70), 79.
- Separate roster and select list for S.C. and S. T. employees of U.P. Regional Officer of E. P. F. Organisation. (XLI—14-5-70), 175-76.
- Setting up of State Committees on the Welfare of the scheduled castes and scheduled tribes. (XXXVII—10-3-70), 195.
- Setting up of a cell for looking into complaints and grievances of Scheduled Castes and Scheduled Tribes. (XLI—8-5-70), 54.
- Setting up of liason cell in the office of Director General of Civil Aviation for Scheduled Caste/Scheduled Tribe employees. (XLI—15-5-70), 162-63.
- Setting up of new colonies for rehabilitation of Scheduled Castes and Scheduled Tribe in Rajasthan. (XLI—19-5-70), 121-22.
- Shops for Scheduled Castes/Scheduled Tribes. (XXXVI—23-2-70), 161-62.
- Trend of occupational structure of S. C., S. T. and Backward Classes in different industries in the three plans. (XXXIX—16-4-70), 84.
- Withholding of applications of Scheduled Castes/Scheduled Tribes employees in C. B. I. for higher jobs in other departments. (XXXVII—13-3-70), 198-200.

**SCHOLARSHIPS :**

- Allotment of funds to Madhya Pradesh for Scholarship to Adivasi Students. (XXXVII—17-3-70), 99.
- Allotment of Funds to Maharashtra for Scholarships to Adivasi Students. (XXXIX—7-4-70), 142.
- Delay in payment of Scholarships by Government of Tripura. (XXXVIII—24-3-70), 169-70.
- Foreign Scholarships. (XXXVIII—3-4-70), 63.
- Foreign scholarships for Higher studies in Medicine to Indian Students. (XLI—18-5-70), 183.
- Foreign scholarships to students of Madhya Pradesh. (XLI—13-3-70), 129-30.

**SCHOLARSHIPS—Contd.**

- Grant for scholarships to scheduled caste/Backward Class/Tribal Students of Bihar. (XXXVII—24-3-70), 301-04.
- Grant of scholarships to scheduled caste and scheduled tribe students stying in VI to XI classes in Delhi. (XXXVIII—3-4-70), 91-92.
- Increase in Income limit of parents for awarding scholarships to scheduled caste Students for Post-Matric Classes. (XXXVII—10-3-70), 188-89.
- Increase in number of merit scholarship for admission to Public Schools. (XXXVII—9-3-70), 214.
- Merit scholarship examination for admission to Residential Public Schools. (XXXVII—9-3-70), 213.
- Non-payment of scholarships in time to students of scheduled castes and scheduled tribes in Rajasthan and Assam. (XXXVIII—31-3-70), 103.
- Non-payment of Scholarship to Political Sufferers. (XXXIX—10-4-70), 179.
- Overseas scholarships to S. C. & S. T. Students. (XXXVII—9-3-70), 218.
- Overseas scholarships to Scheduled Castes and Scheduled Tribe students of Madhya Pradesh. (XXXVIII—24-3-70), 164-65.
- Revision of rates of payment for guardians of children admitted to Public Schools on Scholarships. (XXXVIII—24-3-70), 180.
- Scheme for awarding scholarships to school boys in rural areas. (XLI—15-5-70), 132.
- Scholarships for Children of Political Sufferers. (XXXIX—10-4-70), 114.
- Scholarship for Students of Low-Income Group. (XXXVI—3-3-70), 59-60.
- Scholarships for Students of U. P. and Tamil Nadu. (XXXVI—24-2-70), 124-25.
- Scholarship for study in People's friendship (Patrice Lumumba) University, Moscow. (XXXIX—10-4-70), 163.
- Scholarships for talented young in music and other fields. (XXXVII—9-3-70), 245.
- Scholarship Scheme for students going abroad. (XXXVIII—24-3-70), 40-41.
- Scholarships to Engineers by Confederation of British Industries. (XXXVIII—24-3-70), 160-61.
- Scholarships to girls students of S. C. and S. T. in Delhi. (XLI—15-5-70), 158-59.
- Scholarships to handicapped Scheduled Castes. (XLI—5-5-70), 83-84.

**SCHOLARSHIPS—Contd.**

Scholarships to students in Low-Income Group. (XXXIX—7-4-70), 144-45.

Scholarships to wards of low income handloom weavers of Maharashtra. (XXXVII—10-3-70), 183-84.

Suggestions by a Member of Parliament re: award of merit scholarships to students. (XL—1-5-70), 74-75.

Travel concession to children of scholarship holders. (XXXVIII—24-3-70), 91-92)

**SCHOOLS :**

Ashram Schools in States (XLI—12-5-70, 77-78.

Augmenting of teaching staff of Railway primary school at Puri. (XLI—12-5-70), 194-95.

Construction of School on open plot in Sector VIII of R. K. Puram, Delhi. (XL—27-4-70), 125-26.

Difference between the cadets recruited from Sainik School and other schools. (XXXVII—11-3-70), 155-56.

Droup outs from primary schools. (XL—24-4-70), 61.

Enforcement of National Education Policy in regard to schools run by Inter States Board of Anglo-Indian Education. (XXXVII—9-3-70), 167.

Frequent changes in text books prescribed for Schools. (XXXVIII—24-3-70), 222-23.

Nursery type Primary School for M. P's children in South Avenue, New Delhi. (XXXVIII—24-3-70), 196-97.

Nutritious food for school children in age group 0-3 ( XL—21-4-70), 62-63.

Pending cases re. demotion of employees of Higher Secondary Schools in Delhi. (XXXVIII—24-3-70), 241-42.

Posts of Principal and Vice-Principal in Higher Secondary Schools in Manipur. (XXXVII—13-3-70), 168-69.

Provision for food and milk school children. (XL—24-4-70), 110.

R. B. I. Middle School Sarojni Nagar, New Delhi. (XXXVII—9-3-70), 98.

Receipt of Funds from U. S. A. by Individuals in Methodist Intermediate Girls College, Moradabad. (XXXIX—20-4-70), 82-83.

Recognition to private schools in Delhi and New Delhi. (XLI—15-5-70), 68-69.

Reforms in Public Schools. (XXXVII—13-3-70), 174.

**SCHOOLS—Contd.**

Scheduled Caste and Scheduled Tribes teaching Staff in various types of educational and technical schools. (XXXVII—17-3-70), 101.

Scheme for bringing aided and recognised schools under control of Central Government. (XXXVIII—3-4-70), 201-02.

Schools for mentally retarded children in Delhi. (XXXVIII—24-3-70), 377-80.

Schools under Cantonment Boards. (XXXVII—11-3-70), 133-34.

Selection Grade Scale for Teachers of Government-aided Schools, Manipur. (XXXVII—13-3-70), 169-70.

Selection of cadets from schools for training them for N. D. A. And I. M. A. (XXXVII—11-3-70), 154.

Transfer of middle schools to Delhi Administration. (XXXVIII—3-4-70), 187-88.

Uniforms Fee level in Primary and Secondary Schools in States. (XXXVII—13-3-70), 194-95.

Uniform Syllabus for Schools in States. (XXXVII—13-3-70), 156-57.

Unregistered private educational institutions in New Delhi. (XXXIX—17-4-70), 69-70.

Untrained non-Matriculate Teachers in Manipur Elementary Schools. (XXXVII—13-3-70), 169.

**SCHOOL OF BUDDHIST PHILOSOPHY:**

School of Buddhist Philosophy at LEH. (XL—1-5-70), 65-67.

**SCHOOL OF PLANNING AND ARCHITECTURE, DELHI:**

Enquiry into the damage done by students to school of planning and architecture, Delhi. (XLI— 5-5-70), 181-82.

**SCIENCE :**

Committee on Science and Technology. (XXXIX—8-4-70), 90.

Summer Institutes. (XL— 1-5-70), 49-50.

**SCIENCE POLICY RESOLUTION :**

Implementation of Science Policy Resolution. (XL—29-4-70), 109-10.

**SCIENTIFIC AND TECHNICAL TERMINOLOGY, COMMISSION :**

Amalgamation of Central Hindi Directorate and Commission for Scientific and Technical Terminology. (XLI— 8-5-70), 104.

**SCIENTIFIC AND TECHNICAL TERMINOLOGY COMMISSION—Contd.**

Appointment of Chairman of Commission for Scientific and Technical Terminology. (XLI—8-5-70), 103.

**SCIENTIFIC RESEARCH :**

Indian scientists sent to Mexico to observe eclipse of the Sun. (XL—24-4-70), 133.

Steps to make scientific Research helpful for Industrial Production. (XXXVII—10-3-70), 200-03.

**SCIENTIST(S) :**

Appointment of emeritus scientists for Indian Council of Agricultural Research. (XL—23-4-70), 153.

Contribution of Indian Scientists in Apollo-13, (XL—29-4-70), 118.

Delay in Employment of Scientists returned from abroad. (XXXVII—9-3-70), 161.

Indian Scientists and Engineers working abroad in the field of Electronics. (XXXVII—9-3-70), 143.

Levy of Income and wealth Tax on witness Journalists and scientists. (XXXIX—20-4-70), 142-43.

Maximum of pay scales drawn by scientists working in scientific laboratories of defence in Delhi. (XLI—20-5-70), 65.

Measures to attract Indian scientists abroad. (XL—24-4-70), 51.

Recognition of Contribution made by Scientists of C. S. I. O. (XXXIX—17-4-70), 151.

Refusal by a Scientist to accept Republic Day Award. (XXXVII—10-3-70), 72-73.

Resentment of Young Scientists against old Scientists. (XXXVII—13-3-70), 119-20.

S. S. Bhatnagar Awards for Scientists. (XXXVIII—3-4-70), 160.

Scientists selected by C. S. I. R. (XXXVIII—24-3-70), 88.

Technicians and scientists resigning from department of atomic energy. (XLI—20-3-70), 91.

Unemployment amongst scientists. (XXXVII—9-3-70), 116.

**SCOOTERS:**

Allotment of cars/scooters and other vehicles to Ladies from Government quota in priority basis. (XXXVII—17-3-70), 176.

**SCOOTER(S) :**

Allotment of scooters and cars to members of Delhi Municipal Corporation. (XLI—19-5-70), 158-59.

Allotment of scooters quota for Manipur. (XXXIX—7-4-70), 104-05.

Allotment of scooters to Government Employees. (XLI—12-5-70)

Application from Government employees registered for allotment of Scooters (XL—28-4-70), 71.

Black market in scooters. (XXXVII—10-3-70), 190-91.

Demand and production of Scooters. (XLI—12-5-70), 82-84.

Enquiry into price structure of Vespa Scooters. (XXXIX—13-4-70), 70.

Equity Capital and Profit of Bajaj Auto Ltd. (XXXIX—7-4-70), 157.

Establishment of Baby Scooter Factory in Punjab in Colaboration with Italy. (XXXVI—24-2-70), 45.

Licences to manufacture of Scooters. (XXXVI—24-2-70), 38-40.

Manufacture of scooters by Gujarat small scale Industries Corporation. (XXXVIII—24-3-70), 345-47.

Manufacture of 3-Wheel scooter. (XXXVI—24-2-70), 195-97.

Nationalisation of scooter industry. (XXXVI—3-3-70), 175.

Registration of applications, for Lambretta Scooter by M/s Amba Motors Jhandewala, New Delhi. (XL—28-4-70), 59.

Report of Committee of Technical Experts on Scooters. (XXXIX—7-4-70), 157-58.

Report of technical expert committee on scooters (XLI—5-5-70), 42-43.

Scooters from Government quota. (XXXIX—14-4-70), 66.

Security deposits for Scooters held by Post Offices and Banks. (XLI—12-5-70) 138-139

Shortage of Scooters. (XXXVII—10-3-70), 170-72.

Waiting list for supply of Scooters and Cars. (XXXIX—7-4-70) 156-57.

**SCRAP :**

Ban on Export of Scrap. (XLI—12-5-70), 19-22.

Price charged from scrap. (XLI—19-5-70), 100-101.

**SEA EROSION :**

Assistance to States for prevention of sea erosion. (XL—29-4-70), 193-94.

**SEA WATER :**

Nuclear desalination of sea water. (XL—29-4-70), 159-60.

**SEAMLESS TUBES :**

Clearance for setting up seamless tubes and gas cylinders projects in Maharashtra. (XLI—5-5-70), 69-70.

**"SEARCHLIGHT" :**

Ban on Entry of 'Blitz' and 'Searchlight' into Nepal. (XL—22-4-70), 132.

**SECOND CHAMBER(S) :**

Election to the Bihar Legislative Council (CA) (XL—24-4-1970), 179-200.

**SECOND PRESS COMMISSION :**

(XXXVI—26-2-70), 196-97.

**SECULARISM :**

A.I.R. Broadcast on Indianisation, Secularism, etc. (XLI—14-5-70), 134-35.

**SECUNDRABAD :**

Training of staff on signal and telecommunication department of Indian Railways at Secundrabad. (XL—21-4-70), 139-40.

**SECURITY GUARD(S) :**

Security Guards for I.C.S./I.A.S./Gazetted Officers in the Central Government (XXXVI—27-2-70), 5-7.

**SECURITY PAPER MILLS, HOSHANGABAD :**

Bonus to Workers of Security Paper Mill, Hoshangabad. (XL—27-4-70), 92.

Class I, II, III and IV Employees Working in Security Mills. (XXXIX—20-4-70), 179-80.

Counting machines in Security Paper Mill, Hoshangabad. (XXXIX—20-4-70), 179.

Discrimination in Attendance Rules for Workers of Security Paper Mill, Hoshangabad. (XL—27-4-70), 91-92.

Duty Roster in Security Paper Mill, Hoshangabad. (XL—27-4-70), 90-91.

Labour Welfare Committee for Security Paper Mill, Hoshangabad. (XL—27-4-70), 93.

**SECURITY PAPER MILLS, HOSHANGABAD—Contd.**

No-Rest Period in Security Paper Mills. (XXXIX—20-4-70), 205-06.

Paper for Non-judicial stamp manufactured in Security Paper Mill, Hoshangabad. (XXXIX—20-4-70), 177-78.

Security paper mill canteen at Hoshangabad. (XL—4-5-70), 192-93.

Stoppage of project allowance at Hoshangabad. (XLI—11-5-70), 198-99.

**SECURITY PAPER MILLS WORKERS' COMMITTEE.**

(XL—27-4-70), 90.

**SEED(S) :**

Acreage of land under new seeds of wheat and rice and distribution of seeds to States. (XL—23-4-70), 142.

Aid for development programme for Improved seed Industry. (XXXVII—12-3-70), 56-57.

Area under high yielding varieties of seeds and its effect on production of foodgrains. (XXXVII—12-3-70), 171.

Assessment of needs of seeds. (XXVIII—2-4-70), 100-01.

Central aid to famine-stricken farmers of Madhya Pradesh for purchase of seeds. (XXXVII—12-3-70), 215-16.

Cold storage facilities for seeds. (XXXVII—12-3-70), 153.

Export of groundnuts and cotton seeds. (XXXVII—18-3-70), 128-29.

Field trials of new varieties of seeds before their sale to farmers. (XL—23-4-70), 152.

Increase in Price of Fertiliser, Seeds and Wages of Agricultural Labour. (XXXIX—9-4-70), 149-50.

Pamphlet published by UNO on producing High Yielding Varieties of seeds. (XXXVII—12-3-70), 129-30.

Progress in Seed Production Project in Tarai Area of Uttar Pradesh in Corporation with U.N.O. (XL—30-4-70), 120-21.

Seed Distribution. (XXXVII—5-3-70), 200-03.

Selection of proper plant and Seeds for increase yield of agricultural Commodities. (XXXVII—5-3-70), 107-08.

Setting up of an Independent Body for certification of seeds sold by National Seeds Corporation. (XXVIII—2-4-70), 152.

**SEED(S)—Contd.**

Setting up of Seed Farms in States for providing improved seeds. (XLI—14-5-70), 116.

Supply of fertilisers, seeds and foodgrains to Rajasthan. (XXXVIII—26-3-70), 126-29.

Supply of treated seeds to farmers. (XXXVII—12-3-70), 79.

**SEEDS CORPORATION OF INDIA :**

Opposition to Seeds Corporation as Certification Agency. (XL—23-4-70), 63-64.

**SEED FARM(S) :**

Seed multiplication farms. (XLI—7-5-70), 101.

**SEED PROCESSING PLANTS :**

Setting up of Seed Processing Plants by Food Corporation of India. (XXVIII—2-4-70), 52.

**SEMINAR(S) :**

Discussion on India's Defence preparedness at Seminar held in Delhi. (XXXVII—4-3-70), 201-02.

Seminar held by Indian Labour Law Society on National Labour Commission's recommendation. (XLI—14-5-70), 147.

Seminar on "Agricultural Financing by Commercial Banks" held in Patna. (XL—27-4-70), 193-95.

Seminar on contribution of regional cinema. (XLI—14-5-70), 124.

Seminar on dry farming. (XXXVII—5-3-70), 167-68.

Seminar on educational planning and administration. (XXXIX—10-4-70), 100.

Seminars on film censorship held at Bombay, Calcutta, and Delhi. (XXXIX—16-4-70), 39.

Seminar on Indo-German Democratic Republic Cooperation. (XXXVIII—25-3-70), 127-28.

Seminar on industrial development. (XXXVII—10-3-70), 136-38.

Seminar on landscape architecture. (XXXVIII—30-3-70), 43.

Seminar on minorities in nationbuilding. (XL—1-5-70), 92-93.

Seminar on nuclear power held in Bombay in Januar, 1970. (XXXVII—11-3-70), 118.

**SEN, L. P. LT. GENERAL :**

Book Entitled "Slender was the thread" by Lt. General L. P. Sen. (XXXVII—11-3-70), 159-60.

**SEN RALAIGH LTD. :**

Emoluments drawn by managing director of M/s Sen Raleigh Ltd., Asansol. (XLI—19-5-70), 57-58.

**SENA(S) :**

Formation of Senas. (XXXVII—9-3-70), 244.

Formation of Senas in States. (XXXIX—10-4-70), 55.

**SERICULTURE :**

Development of sericulture in UP during Fourth Plan. (XLI—20-5-70), 77.

**SETHUSAMUDRAM CANAL PROJECT :**

Feasibility report about Sethusamudram Canal Project. (XXXIX—17-4-70), 184-85.

**SEUL PROJECT :**

Appointment of separate Chief Engineers for Seul and Salal projects. (XXXVII—4-3-70), 61.

**SEWAGE CANAL :**

Sewage canal of Magrahat (West Bengal). (XL—29-4-70), 162-63.

**SEWING MACHINE(S) :**

Sewing Machine factories. (XLI—12-5-70), 160-61.

**SEX EDUCATION :**

Family Planning and Sex Education in Schools. (XL—4-5-70), 143-44.

Sex education in Schools. (XXXIX—10-4-70), 46.

**SHAHAD PASSENGER'S ASSOCIATION ULHASNAGAR (C. RLY.).**

(XXXV—3-3-70), 167-68.

**SHAKTIMAN TRUCKS :**

Increase in production of shaktiman Trucks. (XL—29-4-70), 168.

**SHARE MARKET :**

Post-budget rise in prices in Share Market. (XXXIX—13-4-70), 126.

**SHASTRI, SHRI LAL BAHADUR :**

Mystery about the death of Shri Lal Bahadur Shastri. (XXXVII—13-3-70), 90.

**SHEEP BREEDING :**

Development of Sheep Breeding in NEFA and Hilly Areas of Assam, Manipur and Tripura. (XXXIX—9-4-70), 106.

**SHELLAC :**

Export of shellac. (XXXVII—11-3-70.), 24-27.

Export of lac. (XLI—20-5-70), 22-25.

**SHILLONG :**

Development of Barapani Airport near Shillong. (XXXVII—13-3-70), 199-200.

**SHIPPING :**

Acquiring of ships by India. (XXXVII—13-3-70), 175-76.

Acquisition of Vessels and Freight Earnings by Shipping Corporation of India. (XXXVII—13-3-70), 160.

Aluminium shipping vessels. (XXXVII—11-3-70), 15-17.

Construction of a New Ship for Training of Personnel for Merchant Navy. (XXXVI—27-2-70), 166.

Construction of vessels for Indian Shipping Companies at West German Shipyards. (XLI—15-5-70), 35-36.

Damage of foodgrains in transit by ship. (XLI—14-5-70), 185-86.

Death of Indians on Board British Ship. (XLI—6-5-70), 156.

Direct Shipping Service between India and Mauritius. (XL—22-4-70), 48.

Enquiry into fire accident in the Dutch Ship at Bombay Dock. (XXXVII—13-3-1970), 2-3.

Expansion of Indian Shipping. (XXXIX—10-4-70), 12.

Handling of Import and Export Trade through Indian Ships. (XXXVII—13-3-70), 155.

Indian refusal to witness release of American Ship in Gombodia. (XL—29-4-70), 93.

Indian Shipping's Share in overseas Trade. (XXXVII—9-3-70), 230.

India's Position in Ship-Building Industry. (XXXIX—17-4-70), 57-58.

Indo-Polish talks on developments of shipping. (XXXVIII—24-3-70), 207-08.

Launching of 'Vishva Vikram' Ship. (XXXVII—13-3-70), 179.

Percentage of foreign participation in shipping industry. (XL—24-4-70), 50.

**SHIPPING—Contd.**

Proposal by UK continental conference lines to increase shipping freight rates. (XLI—15-5-70), 152-53.

Re-organisation of Shipping organisation. (XXXVI—27-2-70), 76.

Resumption of passenger shipping service between Bombay and Mangalore. (XLI—8-5-70), 122.

Shipping service between India and Mauritius. (XXXVIII—24-3-70), 124-25.

Shipping services between mainland and Andaman and Nicobar Islands. (XL—24-4-70), 47.

Ships purchased from foreign countries. (XXXVII—4-3-70), 163-64.

Soviet research ship in Bay of Bengal for development of fisheries. (XXXIX—9-4-70),

Supply of tankers of Japanese shipyards. (XLI—15-5-70), 176.

Suspension of coastal passenger services by private shipping companies. (XXXVIII—3-4-70), 141.

Talks on sale of Soviet coastal tankers and cargo ships to India. (XLI—15-5-70), 171.

Tonnage of cargo ships required for coastal and overseas trade. (XXXVIII—3-4-70), 56-57.

Touring Vessel "Tarmugli" of Chief Commissioner, Andaman and Nicobar Islands. (XXXVIII—24-3-70), 171-72.

**SHIPPING COMPANIES :**

Fleet strength of private shipping companies in India. (XXXVIII—24-3-70), 182.

Loans given to shipping companies by Government. (XXXVIII—3-4-70), 155.

**SHIPPING CORPORATION OF INDIA :**

Acquisition of Vessels and Freight Earnings by Shipping Corporation of India. (XXXVII—13-3-70) 160.

Appointment of Class III and Class IV Employees in Shipping Corporation. (XXXVII—13-3-70), 182-83.

**SHIPYARDS :**

Construction of vessels for Indian Shipping Companies at West German Shipyards. (XLI—15-5-79), 35-36.

Plans for Construction for Cechin Shipyard. (XLI—8-5-76), 91.



**SHIPYARDS—Contd.**

Second Shipbuilding Yard at Cochin. (XXXVI—27-2-70), 153.

Setting up of a shipyard in private sector Sikka port (Saurashtra) (XLI—5-5-70, 76-77.

Special training to Harijan Boys at Ship-building Yard, Visakhapatnam. (XXXVII—17-3-70), 75.

Supply of tankers of Japanese shipyards. (XLI—15-5-70), 176.

**SHIV SENA :**

Attack by Shiv Sena on a place of religious worship. (XXXVIII—24-3-70), 190-91.

Financial Assistance to Shiv Sena. (XXXVII—13-3-70), 146.

Organisation of Parallel police force by Shiv Sena Chief. (XXXVIII—3-4-70), 107-08.

Shiv Sena activities. (XLI—15-5-70, 74-75.

**SHIVRATRI :**

Declaration of Shivratri as Holiday. (XXXVIII—24-3-70), 173-74.

**SHOE FACTORIES :**

Production in butter Leather (shoe) factory Muzaffarpur (Bihar). (XLI—19-5-70) 115.

Setting up of Shoe Factories in Public Sector for Export of Shoes. (XXXIX—8-4-70), 118.

**SHOLAPUR :**

Rehabilitation of tribals in district Sholapur. (XLI—5-5-70), 84-85.

**SHORT SERVICE COMMISSIONED OFFICERS :**

Recruitment of Graduates and Non-graduates in medical, Engineering and Veterinary Posts as Emergency and short Service Commissioned Officers. (XL—29-4-70), 179-80.

Short Service Commissioned Officers found unsuitable for retention as Regular Officers. (XXXVIII—25-3-70) 163.

**SICK MILLS :**

Sick sugar mills in the country. (XXXVIII—26-3-70), 149.

Taking over of sick mills of Kanpur. (XXXVI—25-2-70), 54-55.

**SIKH HOMELAND :**

Punjab Chief Minister's remarks about concept of Sikh homeland. (XXXVIII—24-3-70), 217.

**SIKKA PORT :**

Setting up of a shipyard in private sector at Sikka port (Saurashtra). (XLI—5-5-70), 76-77.

**SIKKIM :**

Setting up of Pulp factory in Sikkim. (XLI—6-5-70), 55-56.

**SILAPATHAR :**

Allotment of land acquired by North-East Frontier Railway in Silapathar to outsiders for construction of Buildings. (XXXIX—7-4-70), 173.

**SILCHAR :**

Issue of Licences for setting up of Industries in Silchar (Assam). (XXXIX—7-4-70), 109-10.

**SILIGURI :**

A.I.R. Siliguri coverage to Counte Communal Tension. (XXXIX—9-6-70), 88.

Riots in Siliguri. (XXXVI—27-2-70), 162-63.

Shifting of offices of District engineers in Siliguri. (XXXVIII—24-3-70), 387-88.

**SILK :**

Import of silk. (XXXVII—4-3-70), 113-14.

Production of Raw Silk. (XL—22-4-70), 55.

Supply of raw silk to Handloom Weaver, in Tamil Nadu. (XXXIX—8-4-70). 85-86.

Visit of Russian silk experts to Srinagar. (XLI—18-8-70), 97.

**SILK WORMS :**

Project for Tusser Cocoon by rearing Silk Worm in Himalyan Valley. (XL—29-4-70), 75.

**SILTING :**

Settling of silt in Canals of Kosi Canal Project (XL—29-4-70), 50-51.

**SILVER :**

Export of Silver. (XL—29-4-70), 188

Smuggling of Silver out of India. (XXXIX—6-4-70), 211-12.

**SILVER REFINERY :**

Closing down of silver refinery in Old Calcutta Mint. (XL—4-5-70), 209-10.

**SINDH PROJECT :**

Decision on Sindh Project for Gwalior Area. (XL—29-4-70), 63-64.

**SINDHI :**

Conference on Sindhi. (XXXIX—17-4-70), 140-41.

**SINDRI FERTILIZER FACTORY :**

Modernisation and overhauling of plants in Sindri Fertilizer Factory. (XLI—11-5-70), 96-97.

Supply of uncovered wagons to Sindri Fertilizer Factory. (XXXVII—10-3-70) 58.

**SINGAPUR :**

Commonwealth Prime Minister's meeting to be held at Singapore. (XXXVIII—25-3-70), 113.

Negotiations with Singapore Govt. for rebuilding INA Martyr's memorial. (XXXVIII—25-3-70), 8-13.

Opening of branch office of S.T.C. in Singapore and East Asian countries. (XLI—6-5-70), 63.

Setting up of a Billet Mill at Singapore. (XXXVI—3-3-70), 150-51.

**SINHA, REVEREND EDWARD :**

Murder of Reverend Edward Sinha. (XXXVI—27-2-70), 182-83.

**SINKIANG :**

Chinese movements in Gilgit-Sinkiang area. (XLI—6-5-70), 153-54.

**SISAPANI :**

Extension of Kamala Embankment upto Sisapani. (XXXVII—18-3-70), 181-82.

**SISUBHABAN PAEDIATRICS TRAINING CENTRE, CUTTACK :**

Upgrading of Sisubhaban Paediatrics Training Centre, Cuttack. (XXXVI—2-3-70), 74.

**SKINHEADS :**

Threats to Indians from 'Skinheads' in UK. (XLI—13-5-70), 41.

**SKYSCRAPPERS :**

Multi-storeyed building of the 'Hindustan Times'. (XXXIX—20-4-70), 219-20.

**SKYSCRAPPERS—Contd.**

Setting up of a Cell to study problem re : replacement of Bungalows by skyscrapers in Delhi. (XXXIX—20-4-70), 169-70.

**SLAUGHTER HOUSES :**

Check on cruelty and torture of animals before their slaughter. (XXXIX—16-4-70), 71.

Mishandling of animals before slaughter (XXXIX—16-4-70), 70.

Number of cattles slaughtered in Government and private slaughter houses. (XXXVIII—26-3-70), 139-40.

Pregnant sheep for slaughtering in Delhi. (XXXVI—23-2-70), 159-60.

**SLAVES :**

Alleged sale of Indian Girls in Arab and African countries as Slaves. (XXXIX—10-5-70), 60.

**SLAVE TRADE :**

Slave Trading in Indian Girls. (XLI—6-5-70), 129-30.

**SLUM CLEARANCE :**

Jhuggi-Jhonpuri Removal Schemes for Delhi. (XXXIX—13-4-70), 169-70.

Raising of the maximum income limit under various slum clearance Scheme. (XL—4-5-70), 109.

Road side slums and shack dwellers in Delhi/New Delhi. (XXXVII—16-3-70), 146-47.

Slum clearance schemes in Capital Cities. (XLI—18-5-70), 162.

Utilization of Acquired Land for Slum Clearance Purposes. (XXXVIII—30-3-70), 181.

Utilisation of PL-480 funds for slum clearance works in Calcutta. (XL—4-5-70), 158-59.

**SMALL BUSINESS FINANCE CORPORATION, RANCHI :**

Setting up of separate small Business Finance Corporation Ranchi. (XXVII—10-3-70), 76-77.

**SMALL CAR :**

Small Car Project. (XXXVI—24-2-70), 1-8. (XXXVI—3-3-70), (XL—21-4-70), 65-66.

Demand by Chief Ministers for setting up small car projects. (XL—21-4-70), 45.

**SMALL CAR—Contd.**

Financial assistance to small car project. (XXXVII—10-3-70), 184.

Reported objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.

**SMALL ENTERPRISE(S) :**

Development of small enterprises on statutory basis. (XXXVI—3-3-70), 66-67.

**SMALL FARMER'S DEVELOPMENT AGENCY.** (XXXVII—12-3-70), 203.  
Establishment of small farmers development agencies in Dry Farming areas. (XXXVII—5-3-70), 185-86.

Small Farmers Development Agencies in Purnea, Bihar. (XL—23-4-70), 110.

**SMALL FARMERS SCHEME :**

Implementation of Small Farmers Scheme in UP. (XL—23-4-70), 81.

**SMALL INDUSTRIES COMMISSION.** (XXXVI—24-2-70), 67-68.

**SMALL SAVINGS SCHEMES.** (XL—27-4-70), 112-13.

Investment by employers in small saving scheme. (XLI—14-5-70), 98-99.

Small Savings Scheme in Kerala. (XL—27-4-70), 190-91.

**SMALL SCALE ENGINEERING UNITS :**

Small Scale Engineering Units in Coimbatore. (XLI—12-5-70), 191-92.

**SMALL SCALE INDUSTRIES.** (XXXIX—7-4-70), 106.

Advance of Credit to Small Scale Industries by Nationalised Banks and State Bank. (XL—27-4-70), 123-24.

Aid to small industrialists. (XLI—19-5-70), 43-44.

Amount invested by Bhopal branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 122-23.

Amount invested by Devas Branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 123.

Amount invested by Indore branch of State Bank of India development of Small Scale Industries and digging of wells. (XL—4-5-70), 121-22.

Amount invested by Ratlam Branch of State Bank of India for development of small scale industries and digging wells. (XL—4-5-70), 124-25.

**SMALL SCALE INDUSTRIES—Contd.**

Amount invested by Ujjain Branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 123-24.

Assistance for Development of small scale Industries in Madhya Pradesh. (XXXVI—24-2-70), 139-40.

Central Assistance to Small Scale Industries in West Bengal. (XXXVI—3-3-70), 212.

Central Subsidy for supply of Electricity to small scale Industries in States. (XXXVI—24-2-70), 227-28.

Changes in credit guarantee schemes for small scale Industries. (XXXVIII—24-3-70), 255-56.

Change in procedure by Hindustan steel re. fixed deposits against supplied to small scale industries. (XLI—5-5-70), 60-61.

Closure of small scale industrial units in Tamil Nadu. (XLI—19-5-70), 167.

Credit schemes for small Scale Units in Rural Industries. (XXXVI—24-2-70), 211-12.

Crisis in Radio Industry in small sector. (XL—29-4-70), 84-85.

Development of Small Scale Industries (XLI—12-5-70), 85-86.

Development of small scale Industries in Manipur. (XXXVIII—31-3-70), 78.

Development of Small Scale Industries in Rajasthan. (XXXIX—14-4-70), 62.

Difficulties in setting up of Small Scale Industries in Industrial Area. (XXXIX—14-4-70), 129.

Distribution of Steel and small scale Industries. (XXXIX—7-4-70), 168-70.

Distribution of Steel to small scale Industries. (XXXVII—17-3-70), 150-51.

Effect of delicensing of industries on small scale sector. (XLII—5-5-70), 53.

Exports/Imports by the Small Scale Industries. (XXXVII—18-3-70), 161-63.

Financing of Small Scale Industries. (XL—28-4-70), 109.

Grant of Loans to Small Scale Industries. (XXXIX—20-4-70), 104-06.

Impact of fiscal measures on Small Scale Industries. (XLI—18-5-70), 103.

Impact of the restrictions imposed on the import of raw materials on the Small Scale Industries. (XXXIX—8-4-70), 172-73.

## SMALL SCALE INDUSTRIES—Contd.

- Import substitution efforts by small scale industries. (XL—21-4-70), 24-30.
- Imported Steel for Small Scale Industries. (XXXVI—24-2-70), 290-31.
- Inadequate supply of power to small scale industries in Rajasthan. (XLI—19-5-70), 126-27.
- Incentive to small scale Industries to Export goods. (XXXIX—8-4-70), 46.
- Indian Delegation to Japan to study small scale Industries. (XXXVII—17-3-70), 132-33.
- Loans and grants to small scale Industries in Kerala by Central Government. (XXXVII—10-3-70), 196.
- Loans to Small Scale Industries and Farmers and other by Nationalised Banks. (XXXVI—23-2-70), 37.
- Lokanathan Committee's Recommendations re : licensing of small scale Industries and advance of loans to them. (XXXVI—3-3-70), 102.
- Loknathan Committee Report on small scale Industries. (XXXVI—24-2-70), 64-65; (XLI—19-5-70), 139-40.
- Measures for Encouraging small scales Industries. (XXXVI—24-2-70), 212-13.
- Purchase of know-how from Japan for use in small scale Units. (XXXVI—3-3-70), 53-54.
- Recommendations of Malaya Committee on Small Scale Industries. (XXXVIII—24-3-70), 369.
- Reorientation of lending policy of Nationalised Banks towards small scale sector. (XXXVI—24-2-70), 213-14.
- Report of CBI regarding Delhi small scale industry. (XLI—20-5-70), 130-31.
- Representation from Central Government Small Scale Industries Organisation Employees Union, Kerala. (XXXVI—26-2-70), 172.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 5-16.
- Restoration of quota of copper and non-ferrous metals to small industrial units, in Delhi. (XLI—19-5-70), 118-19.
- Separate Financial Corporation to assist small Scale Industries for Harijans in Kerala. (XXXVII—17-3-70), 37.
- Setting up of small scale Industries by Unemployed Youth with Central Assistance. (XXXVI—24-2-70), 8-10.

## SMALL SCALE INDUSTRIES—Contd.

- Share of small scale sector in Industrial Production and Employment. (XXXVII—17-3-70), 64-65.
- Statutory protection to small scale Industries. (XXXVI—24-2-70), 152.
- Training of workers and Managements in small scale Industries. (XXXVIII—24-3-70), 83-84.
- Use of components made by small scale Industries in large Industrial Units. (XXXVI—3-3-70), 38-40.
- SMALL SCALE INDUSTRIES BOARD :**
- Meeting of small scale Industries Board at Gauhati. (XXXVI—3-3-70), 69-71.
- SMALL SCALE INDUSTRIES DEVELOPMENT ORGANISATION. (XXXVI—3-3-70), 122.**
- Manufacture of T.V. sets by small scale Industries Development Organisation (XL—29-4-70), 66-67.
- SMALL SCALE INDUSTRIES FINANCE CORPORATION. (XXXVII—10-3-70), 37-38.**
- SMARTS CHIT FUND, DELHI. (XXXIX—6-4-1970), 74-75.**
- Complaints of Court Decrees by Smart Chit Fund, Delhi. (XXXIX—6-4-70), 207-08.
- SMOKING :**
- Ban on smoking. (XL—27-4-70), 216-18.
- SMUGGLING. (XXXIX—6-4-70), 212.**
- Air-Strip used by smugglers near Bombay. (XXXVII—13-3-70), 101.
- Allegations against VIPs in a Smuggling Case in Bombay. (XXXIX—20-4-70), 93-94.
- Arrest of smugglers in Bombay. (XXXVI—23-2-70), 155.
- Arrest of Smugglers smuggling watches and Pen. (XXXIX—6-4-1970), 95-96.
- Chinese goods smuggled into India through Dacca. (XXXVIII—1-4-70), 60.
- Commission to enquire into extent of smuggling in the country. (XLI—18-5-70), 203.
- Cost of the Smuggled Goods. (XXXIX—6-4-70), 181-82.
- Disposal of smuggled goods. (XXXVII—16,3-70), 66-68.
- Enquiry into conduct of officers involved in smuggling racket. (XLI—18-5-70), 191.

SMUGGLED GOODS—*Contd.*

- Enquiry into gold smuggling case in the office of the collector, Central Excise, Kanpur. (XXXVII—16-3-70), 165.
- Enquiry into seizure of Smuggled Diamonds. (XXXVII—9-3-70), 279.
- Enquiry into smuggling of two drums of oil from Rajnagar Station (North Eastern Railway). (XXXIX—14-4-70), 123.
- Extent of gold and silver smuggled into India. (XXXVI—2-3-70), 123-24.
- Finalisation of confiscation proceedings of seized vehicles. (XLI—11-5-70), 50-51.
- Impounding of Passports of persons connected with smuggling of Hashish. (XXXIX—6-4-1970), 66-67.
- List of Persons convicted on charges of Tax Evasion and Smuggling. (XL—27-4-70), 52.
- Measures to check transport of banned articles through the country. (XXXVII—16-3-70), 222.
- Police posts along East Pakistan Border to control smuggling operations (XXXVIII—24-3-70), 118.
- Rewards to Informants of Smuggled Goods. (XXXIX—20-4-70), 183.
- Sale of Banned Foreign Goods in open market. (XXXVI—2-3-70), 106.
- Sale of seized smuggled goods in Parliament House. (XLI—11-5-70), 98.
- Seizure of antiques from smugglers on Delhi-UP border. (XXXVIII—3-4-70), 74.
- Seizure of foreign goods near Bulsar (XLI—11-5-70), 118.
- Seizure of Gold and Jewel at Santa Cruz Airport, Bombay, (XXXIX—13-4-70), 26-29.
- Seizure of Gold and Watches in 1969. (XL—27-4-70), 55-56.
- Seizure of Gold from a country-boat between Daman and Kalai. (XXXIX—13-4-70), 121.
- Seizure of Gold from a passenger in Hyderabad-Kurnool Bus. (XXXVII—9-3-70), 382.
- Seizure of gold, guineas and foreign currency at Palam Airport, New Delhi. (XL—4-5-70), 107-08.
- Seizure of gold in Bombay. (XXXIX—6-4-1970), 160-61.

SMUGGLED GOODS—*Contd.*

- Seizure of Gold in South Bombay. (XL—27-4-70), 129.
- Seizure of Gold Wrist Watches. (XXXIX—20-4-70), 62-63.
- Seizure of Hashish meant for smuggling into USA (XXXVII—16-3-70), 2-18.
- Seizure of Japanese cloth in August, 1969. (XXXVI—2-3-70), 64.
- Seizure of Japanese cloth in Bombay. (XXXVI—23-2-70), 124-25.
- Seizure of Nepali Ganja. (XXXIX—13-4-70), 42-43.
- Seizure of Smuggled goods at Palam Airport, Delhi. (XXXVII—9-3-70), 428.
- Seizure of smuggled goods in Bombay. (XXXIX—6-4-70), 181.
- Seizure of Smuggled Goods in Delhi. (XXXIX—6-4-70), 181-82.
- Seizure of smuggled Sugar. (XL—4-5-70), 196-97.
- Smuggling from China and Pakistan. (XLI—18-5-70), 228.
- Smuggling in India. (XXXVIII—30-3-70), 74.
- Smuggling of automatic weapons from ordnance factory, Kanpur. (XLI—20-5-70), 163-64.
- Smuggling of blue films. (XLI—11-5-70), 64-66.
- Smuggling of Films. (XXXVI—23-2-70), 57-60; (XLI—18-5-70), 217.
- Smuggling of foodgrains on borders of Madhya Pradesh and Maharashtra. (XLI—7-5-70), 53-54.
- Smuggling of gold. (XXXIX—6-4-70), 176-77.
- Smuggling of gold and other goods. (XXXVII—9-3-70), 307.
- Smuggling of Indian Films. (XXXVI—2-3-70), 154-55.
- Smuggling of Indian films to South Africa. (XXXVII—16-3-70), 223-24.
- Smuggling of Japanese Goods. (XXXVI—23-2-70), 223-24.
- Smuggling of liquor from Bhilwara to other States. (XXXIX—17-4-70), 184.
- Smuggling of Nylon yarn. (XL—27-4-70), 206-07.
- Smuggling of Pig Hair. (XXXVIII—30-3-70), 186.

**SMUGGLED GOODS—Contd.**

- Smuggling of rice. (XXXVI—25-2-70), 60-61.
- Smuggling of rice into Nepal. (XXXVII—18-3-70), 188-89.
- Smuggling of Silver from Nepal. (XLI—18-5-70), 203.
- Smuggling of Silver out of India. (XXXIX—6-4-70), 211-12.
- Smuggling on Indo-Pak Border. (XL—27-4-70), 154.
- Smuggling through Dubai. (XXXVI—2-3-70), 153.
- Staff to check smuggling at ports. (XL—4-5-70), 68.
- Study of Modus Operandi of Smuggling in India. (XXXIX—6-4-1970), 122-23.
- Supply of different kinds of goods by China to her agents in India. (XXXVII—16-3-70), 91-92.

Use of flying club plane for smuggling liquor from Goa. (XL—24-4-70), 159.

**SOAP :**

- Increase in prices of soaps. (XLI—11-5-70), 56.
- Manufacture of Soap with Imported Tallow. (XXXVIII—30-3-70), 177.
- Shortage of Oil for Manufacturing Soap. (XXXVII—9-3-70), 430.

**SOCIAL EVILS :**

- Films to eradicate Social Evils. (XL—23-4-70), 76.
- Social Evils in the Country on Account of excessive use of Aphrodisiac Pills (XXXIX—6-4-1970), 167.

**SOCIAL SECURITY SCHEME(S) :**

Government Policy regarding Additional Social Security Schemes for Employees (XL—23-4-70), 83.

**SOCIAL WELFARE :**

- Appointments to certain posts under Department of Social Welfare. (XXXVI—24-2-70), 110-11.
- Extension of Social Welfare activities on Rajasthan Border. (XXXIX—14-4-70), 147.
- Measures to eradicate casteism. (XLI—12-5-70), 136.
- Social welfare activities in JJ Colonies in Delhi. (XLI—5-5-70), 116.

**SOCIAL WELFARE—Contd.**

Social Welfare Schemes for Punjab, Haryana, Jammu and Kashmir, Himachal Pradesh and Chandigarh during Fourth Five year Plan. (XXXVIII—31-3-70), 120.

**SOCIAL WELFARE DEPARTMENT :**

Recruitment Rules for posts under Social Welfare Department. (XXXVI—24-2-70), 46-47.

**SOCIAL WELFARE INSTITUTIONS :**

Abolition of limit on Expenses on ration, inmates of Social Welfare Institutions (XXXVIII—42-70) 273-74.

Legislation for Registration of Social Welfare Institutions. (XXXVI—24-2-70), 92-93.

Utilisation of PL-480 Funds by Social Welfare Associations in India. (XXXIX—6-4-1970), 129-30.

**SOCIALIST PROGRAMMES :**

Implementation of socialistic programmes (XLI—20-5-70), 138-39.

Propagation of principles of socialistic pattern of society on educational institutions. (XXXVIII—24-3-70) 198-99.

**SODA ASH PLANT :**

Application for soda ash plant by companies other than Tata Chemicals. (XXXVIII—30-3-70), 78.

Import of chemicals of soda. (XL—29-4-70), 101-02.

Promotion of soda ash production. (XXXIX—6-4-70), 205-06.

**SODIUM HYDROSULPHITE ;**

Manufacture of Sodium Hydrosulphite by M/s Jayshree Chemicals Ltd., Calcutta. (XXXIX—7-4-70), 63-64.

Sodium Hydro-Sulphate gutted in STC Godown in Bombay. (XL—29-4-70). 93-94.

**SODPUR :**

Railway accident between Agrapara and Sodpur Stations (Eastern Railway). (XLI—5-5-70), 19-22.

**SOIL CONSERVATION :**

Soil conservation in Andaman and Nicobar Islands. (XL—23-4-40), 195.

**SOIL EROSION :**

Assessment of Annual Erosion of food producing soil. (XXXVII—12-3-70), 72.

Danger to Mansi Junction from erosion by river Ganga. (XXXVIII—31-3-70), 91.

Measures to check soil erosion to India. (XL—30-4-70), 86-87.

Prevention of erosion by river Ganga and Bagmati in Bihar. (XXXVIII—1-4-70), 116.

**SOIL TESTING :**

Soil testing facilities at block level. (XL—30-4-70), 140-41.

**SOLVENT EXTRACTION PLANT(S) :**

Taking over of M.P. State's Solvent Extraction Plant at Ujjain. (XXXVI—26-2-70), 181-82.

**SOMALI :**

Move to deprive Somali Indians of their jobs and business. (XXXVII—11-3-70), 37-38.

**SONE CANAL PROJECT :**

Sone Canal Project or North Kopal Project in Bihar. (XLI—6-5-70), 65-66

**SOPHISTICATED CHROMIUM ALLOYS :**

Production of sophisticated chromium alloys. (XXXVII—10-3-70), 74-75.

**SOUTH AFRICA :**

Ban on Exhibition of 'Mahatma' Film in South Africa. (XXXVI—26-2-70), 142-44.

Excesses committed on Kumari Shanti Naidu, grand daughter of Mahatma Gandhi in South Africa. (XL—22-4-70), 198.

Illegal Export of motion Pictures to South Africa. (XXXVII—9-3-70), 296.

Smuggling of Indian films to South Africa. (XXXVII—16-3-70), 223-24.

Talks with Dr. Dadco regarding apartheid policy in South Africa. (XL—22-4-70), 130.

**SOUTH AMERICA :**

Export of films to Spain and South American Countries. (XL—22-4-70), 52.

**SOUTH ASIA TRAVEL COMMISSION :**

Recommendation of South Asia Travel Commission on tourism. (XXXVIII—24-3-70), 181-82.

**SOUTH EAST ASIA :**

Cultural ties with South East Asian countries. (XLI—20-5-70), 98-99.

Establishment of South East Asia Common Market. (XXXVIII—25-3-70), 13-14.

Pattern of foreign trade with South East Asian countries. (XLI—20-5-70), 18-21.

Prime Minister's visit to south East Asia. (XXXVII—11-3-70), 144.

Trade with South-East Asian Countries. (XXXVII—11-3-70), 142-43.

Withdrawal of British navy from South East Asia. (XXXVII—11-3-70), 131.

**SOUTH EAST ASIA TREATY ORGANISATION :**

SEATO Intervention in Cambodia (XL—29-4-70), 45-46.

**SOUTH HALL INDIAN WORKERS ASSOCIATION :**

Militant attitude of South Hall Indian Workers Association in London. (XXXVII—18-3-70), 92.

**SOUTH VIETNAM :**

Invitation to foreign Minister of Provisional Revolutionary Government of South Vietnam. (XXXVI—25-2-70), 40-41.

Invitation to Madam Binh of Provisional Revolutionary Government of Vietnam. (XXXVII—18-3-70), 177-78.

Prime Minister's interview with National Liberation Front Leaders re. withdrawal of foreign forces from South Vietnam. (XLI—6-5-70), 127-28.

Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.

Purses presented to South Vietnam national liberation front delegation. (XLI—20-5-70), 84.

Reception to Provisional Revolutionary Government Delegation in Orissa. (XXXVII—18-3-70), 160-61.

Recognition of provisional revolutionary Government in South Vietnam. (XXXVII—4-3-70), 40.

Repatriation of purses presented to South Vietnams Delegation. (XXXVI—23-2-70), 35-36.

## SOUTH VIETNAM—Contd.

*Debates*

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (CA) (XL—4-5-1970), 241-62.

Visit by Delegation of provisional Revolutionary Government of South Vietnam to India. (H.A.H.), (XXXVII—18-3-70), 334-48.

## SOVIET LAND :

Printing concerns in charge of printing of Soviet Land and American reporter. (XXXVIII—26-3-70), 199.

## SOYABEAN:

Boosting of cultivation of soyabean. (XL—23-4-70), 62.

Cultivation of Soyabean during Kharif Season. (1970). 127-28.

Development of a new variety of Soyabean in Japan. (XL—23-4-70). 190-91.

Fall in the price of Soyabean. (XLI—14-5-70), 52-53.

Import of Mustared and Soyabean. (XXXVII—5-3-70), 76.

Increase in area under Soyabean Cultivation (XLI—14-5-70), 123.

Machine for separating soyabean from husk. (XXXVI—26-2-70), 226.

Percentage of soyabean used in baby food and its source of Purchase. (XL—30-4-70), 47.

Policy re. procurement of Soyabean. (XXXVI—26-2-70), 225.

Processing and marketing of soyabean by F.C.I. (XLI—14-5-70), 73.

Processing, marketing and cultivation of Soyabean. (XL—23-4-70), 77.

Processing and Marketing of Soyabean by F.C.I. (XL—23-4-70), 49.

Procurement of Soyabeans and its use. (XXXIX—9-4-70), 131-32.

Setting up of Soyabean based industries. (XLI—14-5-70), 108.

Soyabean as a substitute for manufacture of vanaspathi and its production. (XL—30-4-70), 39-40.

## SOYABEAN OIL :

Import of soyabean oil under PL-480 agreement. (XXXVII—12-3-70), 201-02.

Soyabean oil imports during April, 1970. (XL—30-4-70), 154-55.

## SPACE RESEARCH :

Preparation for sending spacemen to Moon. (XLI—8-5-70), 152-33.

## SPACE SATELLITE :

Space satellite launched by Japan. (XXXVII—11-3-70), 103.

## SPAIN :

Export of Films to Spain and South American Countries. (XL—22-4-70), 52.

## SPEAKER'S DIRECTION(S) :

Direction issued by Speaker. (XL—4-5-70), 264.

## SPICES :

STC to conclude sale deal with a private firm re. 'Jifal' Dalchini. (XLI—20-5-70), 158-59.

## SPINNING MILE(S) :

Proposal for setting up spinning Mill in Manipur. (XXXVII—4-3-70), 79.

## SPORTS :

Athletic and sports board/associations. (XXXVII—18-3-70), 202-03.

Encouragement to sports. (XLI—8-5-70), 112.

Promotion of sports in rural area. (XXXIX—10-4-70), 168.

Scheme for encouragement to talented student in sports and games. (XXXIX—10-4-70), 72.

Steps to improve standard of sports. (XL—24-4-70), 95.

*Debates*

India's participation in Commonwealth Games 1970 (St.) (XLI—5-3-1970) 180-81.

## SPORTS GOODS :

Export of sports goods. (XL—29-4-70) 37.

Representation made to Government by the sports goods manufacturers against pre-shipment inspection of sports goods. (XLI—13-5-70), 39.

Schemes and plan for export of sport goods. (XL—29-4-70) 59-60.



**SPYING :**

- Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—17-4-70) 105.
- Arrest of a Pakistani spy girl with an Indian Army Officer. (XL—24-4-70) 78.
- Chinese spying in Himachal Pradesh. (XXXIX—10-4-70) 47.
- Forest Official of Jammu and Kashmir Government working as a Pakistani Spy. (XXXIX—17-4-70), 73-74.
- Legislation to check activities of foreign spies. (XL—24-4-70), 143.
- Persons arrested for spying for Pakistan and China. (XXXIX—10-4-70), 169.

**SRINAGAR :**

- Expenditure involved in T.V. Centre for Srinagar. (XXXIX—9-4-70), 101.
- Implementation of Recommendations of National Integration Council's Conference held in Srinagar. (XXXVII—13-3-70), 103.
- Investment in cement factory at Sri Nagar. (XXXVI—24-2-70), 54-55.

**STAFF ARTISTES :**

- AIR Staff Artistes to agitate on non-fulfilment of their demands. (XXXVII—12-3-70), 127-28.
- Conduct rules applicables to A.I.R. STAFF artists. (XLI—14-5-70), 70-71.
- Merger of D. A. with pay of AIR staff artistes. (XXXIX—16-4-70), 104.

**STAFF ASSOCIATION(S) :—**Meeting of Delegation of All India Ministerial Staff Association with Railway Minister. (XLI—12-5-70), 148-49.

**STAFF CARS :—**Staff Cars in various Ministries of Government of India. (XXXIX—6-4-70), 92-93.

**STAFF COUNCILS :—**Rules of procedure for staff councils in various Ministries. (XL—1-5-70). 54-55.

**STAINLESS STEEL :**

- Issue of Licences to Parties in West Bengal to manufacture stainless steel. (XXXIX—14-4-70), 140.
- Policy re Advance Import Licences for Stainless Steel. (XXXVII—4-3-70), 48.
- Production of stainless Steel. (XXXVIII—24-3-70), 76-77.

**STAINLESS STEEL—Contd.**

Revalidation of licence for manufacture of stainless steel in Tamil Nadu. (XL—21-4-70), 91-92.

**STANDARD DRUM AND BARREL MANUFACTURING CO., BOMBAY:** (XXXVI—24-2-70), 97-100; (XXXVII—10-3-70), 91-92; (XXXIX—14-4-70), 111; (XL—21-4-70), 127-28; (XL—27-4-70), 1-7; (XLI—19-5-70), 40-41.

Allotment of steel sheets to Standard Drum and Barrel Manufacturing Co. Bombay. (XL—28-4-70), 107.

Kapadia family's control over Standard Drum and Barrel Manufacturing Company, Bombay. (XLI—5-5-70), 44-45.

Manufacture of Barrels by Standard Drum and barrel manufacturing Co. and Hind Galvanising and Engineering Co. Ltd. for Indian Oil Corporation. (XXXVI—23-2-70), 95; (XL—27-4-70), 40-41.

Orders for supply of Barrels to I. O. C. outstanding with Standard Drum and Barrel Manufacturing Co. (XL—4-5-70), 168-69.

Shifting of Barrel plant from Sewri to Trombay by M/s. Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 18-31; (XL—21-4-70), 49-51.

Utilization of Imported Steel Sheets by M/s. Standard Drum & Barrel Mfg. Co. and M/s. Hind Galvanising & Engineering Co. (P) Ltd., (XXXVI—24-2-70), 99; (XL—21-4-70), 113.

Violation of Industries (Development and regulation) Act, 1951, by M/s. Standard Drum and Barrel Manufacturing Company. (XXXVII—17-3-70), 38; (XL—28-4-70), 107.

**STAPLE FIBRE :**

Distribution of Imported Cotton and Staple Fibre. (XXXIX—8-4-70), 101-02.

Production and Demand of Staple Fibre (XXXIX—8-4-70), 137.

**STAPLE YARN :**

Non-availability of Staple Yarn at Controlled Prices to Bhagalpur Weavers. (XXXIX—8-4-70), 79-80.

**STARVATION DEATHS :**

Deaths due to Starvation. (XL—30-4-70), 71.

Deaths due to Starvation or malnutrition in Banaskantha Area. (XXXVI—26-2-70), 102-03.

## STATES :

- Acreege of land under new seeds of wheat and rice and distribution of seeds to States. (XL—23-4-70), 142.
- Additional loans to States for settlement of East Pak refugees. (XL—23-4-70), 164-65.
- Aid to States for accelerating agricultural production programme. (XXXVII—5-3-70), 58.
- Alleged discrimination by Fifth Finance Commission against Southern States. (XXXIX—6-4-1970), 106-07.
- Alleged discrimination in assistance to States. (XL—29-4-70), 68-69.
- Alleged disparities in States Plan Outlays. (XXXVI—25-2-70), 53-54.
- Allocation and expenditure on digging wells in State. (XL—23-4-70), 100-01.
- Allocations made to State Government for Maintenance of National Highways. (XL—1-5-70), 177-78.
- Allotment of Free Radio Transistors to States. (XL—23-4-70), 190.
- Amount given to famine-stricken States and formation of State Drought Relief Committees. (XXXVII—5-3-70), 95-97.
- Amount spent by Central Irrigation and Power Ministry in each State. (XXXVII—18-3-70), 113-14.
- Application of State Rent Control Acts to Cantonments. (XXXVII—4-3-70), 148.
- Assistance to States. (XXXVII—18-3-70), 77-78; (XL—27-4-70) 54-55; (XLI—11-5-70), 167.
- Assistance to States for prevention of sea erosion. (XL—29-4-70), 133-34.
- Basis for irrigation and rural electrification of States and Union Territories. (XL—29-4-70), 127.
- Borrowings by States to augment Plan-outlays. (XXXIX—13-4-70), 111.
- Cases of Abortions in States. (XXXIX—20-4-70), 70-71.
- Central assistance for laying of streets and drains to States. (XXXIX—13-4-70), 116.
- Central assistance for special problems of States. (XLI—6-5-70), 56-57.
- Central Assistance to States for Five Year Plans. (XLI—6-5-70), 63-64.
- Central assistance to States for tubewells. (XL—30-4-70), 86.

## STATES—Contd.

- Centre's powers to check disturbances in States. (XXXVIII—24-3-70), 243.
- Conference of Chairmen of State Social Welfare Advisory Boards held in Delhi. (XXXVIII—17-3-70), 103-05.
- Conference of Transport Ministers of States (XXXVII—13-3-70), 184-86.
- Consideration and distribution of Government fallow land in States. (XXXVII—12-3-70), 96.
- Construction of bridges in various states. (XL—1-5-70), 79. ■
- Creation of Vidarbha State and other new States. (XXXVII—13-3-70), 205-06.
- Damage caused by flood in each State. (XXXVII—4-3-70), 78.
- Demand of Financial assistance by States to pay higher salaries and D. A. to State Government Employees. (XXXVI—2-3-70), 102.
- Development of tourism in States. (XXXVIII—24-3-70), 44-46.
- Development of tourist Centres in States. (XXXVIII—24-3-70), 142-43.
- Disparities among the states in progress made in rural electrification. (XXXVII—11-3-70), 128.
- Economic anarchy in States hampering internal trade. (XLI—12-5-70), 110-11.
- Expenditure on Prime Minister's tours to States. (XXXVIII—24-3-70), 114, 225-26.
- Export from various States. (XLI—20-5-70) 107-08.
- Financial Aid to Backward States. (XLI—6-5-70), 73-74.
- Grants-in-aid to States. (XXXIX—6-4-1970), 150.
- Grant of more powers to States in respect of their economic development. (XLI—20-5-70), 70.
- Housing schemes submitted by various States. (XXXIX—6-4-1970), 53-55.
- Imbalance in installation of Tube-well in States. (XXXVII—11-3-70), 67-68.
- Industrial proposals from State Governments. (XXXVI—3-3-70), 90-91.
- Land ceiling in various States. (XLI—14-5-70), 6-22.
- Mobilisation of resources by States. (XLI—11-5-70), 45-46.

## STATES—Contd.

- Model Bill for ending Share-Cropping in States. (XL—23-4-70), 53.
- Non-utilisation of funds earmarked to States for uplift of Scheduled Castes and Scheduled Tribes. (XXXVII—17-3-70), 82-83.
- Oil Drilling schedule in certain States. (XXXVI—23-2-70), 173.
- Overdrafts by certain State Government. (XXXVI—23-2-70), 117-18.
- Over-drafts by States. (XXXIX—18-4-70), 159-60.
- Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.
- Pay and allowances of N. D. S. Instructors on transfer to States. (XL—1-5-70), 43-44.
- Proposal to transfer border roads organisation to State Governments. (XLI—20-5-70), 156.
- Publication of Hindi Dailies in Non-Hindi States. (XXXVII—5-3-70), 286-87.
- Purchases from Industrial Units by States. (XLI—12-5-70), 74.
- Reactions of State Governments to Unemployment Insurance Scheme. (XL—23-4-70), 51.
- Ruling Congress President's Tours of States. (XXVIII—2-4-70), 59.
- Schools run by Railway Administration in States. (XXXIX—7-4-70), 59-60.
- Selection grades for teachers in States. (XLI—15-6-70), 70-71.
- Setting up of flood forecasting centres in States. (XL—29-4-70), 117-18.
- Setting up of Public Sector Undertakings in States. (XXXVII—18-3-70), 65-66.
- Setting up of public undertakings in States during Fourth Plan. (XLI—20-5-70), 83.
- Setting up of State Housing Board in States. (XXXIX—6-4-70), 181-82.
- Share Capital of Central Govt. in State Road Transport Corporation of Madhya Pradesh. (XXXVII—17-3-70), 97-98.
- Special assistance to deficit States in Fourth Five Year Plan. (XL—27-4-70), 39-40.
- Special Finance Commission for backward States. (XXXVI—28-2-70), 197-98.

## STATES—Contd.

- Statement by Shri S. A. Dange regarding formation of Mini-front Government. (XXXVIII—3-4-70), 106.
- States visited by Union Ministers, Ministers of State and Deputy Minister. (XL—1-5-70), 83.
- Supply of Fertilizer to States during last three years. (XL—23-4-70), 182-84.
- Supply of foodgrains to various States and Union Territories. (XXXVII—5-3-70), 157.
- Supply of wheat, rice and sugar to States. (XL—23-4-70), 188-96.
- Surplus stock of paddy and rice with States. (XL—30-4-70), 100-01.
- Technical colleges in various States. (XXXVII—13-3-70), 187.
- Transferring of additional funds to states. (XXXVI—2-3-70), 195-96.
- Unauthorised Occupation of Land in various States. (XXXVII—13-3-70) 60-61.
- Uniform fee level in primary and secondary schools in states. (XXXVII—13-3-70), 194-95.
- Uniform syllabus for schools in States. (XXXVII—13-3-70), 156-57.
- Upgrading of posts of Chief Secretaries of States. (XLI—15-5-70), 31-32.
- Utilisation of additional resources by States. (XXXVII—16-3-70), 134.
- Views expressed by constitutional heads of States. (XLI—15-5-70), 157-58.
- Visit to Delhi by State officials in connection with finalisation of Fourth Five Year Plan. (XL—29-4-70), 128-29.
- Wages of agricultural, Industrial and Handloom labour in States. (XXXIV—5-3-70), 44-45.
- Zonal restriction on foodgrains and Government's policy to merge surplus States with deficit States (XXXVII—12-3-70), 188.
- STATE AUTONOMY.—Tamil Nadu Chief Minister's statement for securing State autonomy. (XL—1-5-70), 47.
- STATE AWARDS.—State Awards to producers and Artists. (XXVIII—2-4-70), 55-56.
- STATE FINANCIAL CORPORATION.—Machinery for co-ordination between various State Financial Corporations with Industrial Finance Corporation. (XXXVI—23-2-70), 100-02.

**STATES REORGANISATION COMMISSION.**—Appointment of another State Reorganisation Commission. (XLI—8-5-70), 64.

**STATE TRADING CORPORATION :**

Allegations against Management of S.T.C. (XXXVI—25-2-70), 99-100.

Auction of Cars by the State Trading Corporation. (XLI—6-5-70), 86.

Auction of scooters by S.T.C. (XXXVIII—25-3-70), 65.

Buildings hired by S. T. C. in Delhi. (XLI—6-5-70), 157.

Building of buffer stock of scarce raw materials by State Trading Corporation (XL—29-4-70), 60.

Ceilings on profits of S. T. C. (XXXVII—18-3-70), 195-96.

Committee set up to advise S.T.C. to increase exports to U. S. A. (XXXIX—8-4-70), 171.

Commodities imported solely by S.T.C. and profits earned. (XXXVIII—1-4-70), 152.

Defective steel contract with Syria by S.T.C. (XXXVIII—25-3-70), 87.

Execution of purchase orders on S. T. C. (XXXIX—8-4-70), 43.

Expenditure incurred on imports by S. T. C. (XXXVIII—1-4-70), 151.

Export of roses through S. T. C. (XXXVII—18-3-70), 103.

Export of woollen hosiery through S.T.C. (XXXVII—11-3-70), 176-77.

Foreign tours of Officials of S. T. C. (XXXVII—11-3-70), 54.

High salary given to an officer in State Trading Corporation. (XXXVIII—25-3-70), 97.

Higher Salary granted to the persons newly recruited in S. T. C. (XXXVIII—25-3-70), 99-100.

Import-export through S. T. C. (XL—22-4-70), 129.

Import of raw materials of drugs through the State Trading Corporation. (XLI—20-5-70), 85-86.

Import of raw Cashew Nuts through the State Trading Corporation. (XL—22-4-70), 127.

Import of Sodium Hydrosulphate by S.T.C. (XXXIX—8-4-70), 142-43.

**STATE TRADING CORPORATION—**

*Contd.*

Import of Sulphur through S. T. C. (XXXVII—11-3-70), 181-82.

Import of Synthetic Yarn by S. T. C. (XXXVII—18-3-70), 142-43.

Import through S. T. C. (XXXVI—25-2-70), 171; (XXXVII—4-3-70), 87.

Memorandum from the State Trading Corporation to the Bureau of Public Enterprises. (XXXVII—9-3-70), 352.

Opening of branch office of S. T. C. in Singapore and East Asian countries. (XLI—6-5-70), 63.

Opening of Office of S. T. C. in Rangoon. (XXXVI—25-2-70), 143.

Profit earned by S. T. C. (XXXVIII—1-4-70), 119.

Purchase of Jute by S. T. C. (XXXVII—11-3-70), 147-48.

Recommendation of Review Committee of State Trading Corporation. (XXXVI—25-2-70), 29-30.

Release of betelnuts and cloves by S.T.C. (XXXIX—8-4-70), 157.

Release of nylon yarn by S. T. C. during 1969. (XXXVIII—1-4-70), 52.

Sale of cloves and betelnuts by S.T.C. (XLI—20-5-70), 159.

Sale of a Mercedes Car by State Trading Corporation. (XL—29-4-70), 52-53.

Setting up of Ware-Houses by S. T. C. in Foreign Countries. (XXXIX—8-4-70), 109-10.

Sodium Hydro-Sulphate gutted in S. T. C. Godown in Bombay. (XL—29-4-70), 93-94.

S. T. C. Agreements with some Firms of West Germany and France. (XLI—22-4-70), 111.

S. T. C. cars for use of Tourists from European Countries. (XXXIX—10-4-70), 154.

S. T. C. delegation to Nepal. (XXXVII—4-3-70), 134.

S. T. C. delegation to West Germany for Opening Branch Office. (XL—22-4-70), 150.

S. T. C. office in Burma. (XLI—20-5-70), 148.

S. T. C. regional set-ups in foreign countries. (XXXVII—11-3-70), 82-84.

## STATE TRADING CORPORATION—Contd.

- S. T. C. to have periodical meetings with U. S. Representatives. (XXXVII—11-3-70), 114-15.
- S. T. C. to conclude sale deal with a private firm re 'Jifal' Dalchini. (XLI—20-5-70), 158-59.
- S. T. C. to secure sub-contracts for Indian firms for supplying engineering components to Europe. (XLI—13-5-70), 124.
- Statement by Chairman of State Trading Corporation re. strengthening of India's International Trade. (XLI—6-5-70) 80.
- Stockpile of muriate of Potash and Urea with S. T. C. (XXXVI—25-2-70), 143-44.
- Taking over of Import of raw materials of drugs, medicines by the State Trading Corporation. (XXXIX—8-4-70), 160.

## STATE BANK OF INDIA :

- Amount invested by Bhopal branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 122-23.
- Amount invested by Devas Branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 123.
- Amount invested by Indore branch of State Bank of India development of Small Scale Industries and digging of wells (XL—4-5-70), 121-22.
- Amount invested by Ratlam Branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 124-25.
- Amount invested by Ujjain Branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 123-24.
- Amount spent by State Bank and Nationalised Banks on Advertisements. (XL—4-5-70), 58.
- Appointment of Scheduled Castes in State Bank of India. (XL—27-4-70), 179-80.
- Demands of workers of State Bank of India, Hyderabad. (XL—4-5-70), 208-09.
- Direct Advances to Small Man in Business, Industry and Agriculture by State Bank of India. (XXXIX—20-4-70), 195-96.
- Growth of Deposits and Advances of the State Bank of India. (XL—4-5-70), 169-70

## STATE BANK OF INDIA—Contd.

- Introduction of Letter-of Credit system in S. B. I. (XL—4-5-70), 178-79.
- Loan advanced to small traders and Business by Branches of State Bank of India at Balasore, Bhadrak and Baripada. (XL—4-5-70), 161.
- Loans given to Businessmen by State Bank of India, Imphal. (XXXIX—6-4-1970), 149-50.
- Looting of Calcutta State Bank by Da-coits. (XXXIX—6-4-70), 184.
- Raid by armed gang on State Bank of India, Calcutta. (XXXVI—2-3-70), 165-66.
- Recognition of national diploma in commerce by universities and State Bank of India. (XL—24-4-70), 72.
- Resignation by award and non-award employees of State Bank of India, Madras Circle. (XXXIX—13-4-70), 206 07.
- Salary and perquisites amenities of the Governor, Reserve Bank of India and Chairman of State Bank of India etc. (XXXVII—16-3-70), 137.
- Subsidisation of losses of the new branches of the State Bank of India. (XXXVII—16-3-70), 46-48.
- Talks of State Bank of India with A. I. S B. U. S. F. (XXXIX—6-4-70), 152.

## STATEHOOD :

- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—9-3-70), 215.
- Statehood for Assam Hills. (XXXVI—27-2-70), 19-23.

## STATEMENT(S) :

- Statement by Minister of Petroleum and Chemicals regarding setting up of Oil Refinery "All on Our Own" in India. (XXXIX—20-4-70), 71-74.
- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 72.
- Statement of the Director of Institute for Defence studies about India owning nuclear power. (XL—29-4-70), 174.

*Debates*

- Alleged misappropriation in Central Bank of India, London. (XLI—20-5-70), 271-76.
- Attack on Shri Jyoti Basu. (XXXVIII—31-3-70), 278-81.

**STATEMENT(S)—Contd.**

- Bye-election in Cheran Mahadevi Assembly Constituency of Tamil Nadu. (XLI—5-5-1970), 286-90.
- Central Government Employees' Strike (XXXVI—2-3-70), 277-79.
- Communal disturbances in Maharashtra (XLI—11-5-70), 252-61.
- Condition of M.Ps. injured in the police lathi charge in Delhi on 6th April, 1970. (XXXIX—16-4-1970), 38-39.
- Continuance of three Ministers who have ceased to be Members of Rajya Sabha. (XXXIX—6-4-70), 326.
- Exchange of Protocol on the expansion of Bokaro Steel Plant. (XXXVI—24-2-70), 253-54.
- Existence of a Hashish Export racket in New Delhi. (XXXVI—23-2-70), 272-75.
- Income Tax on Members Salaries. (XLI—8-5-70), 211-12.
- Income Tax Returns of M. Ps. (XXXVIII—31-3-70), 173-87.
- India's participation in Commonwealth Games, 1970. (XLI—5-5-1970), 180-81.
- Indo-Pak Talks on Eastern Rivers. (XXXVII—19-7-70), 62.
- Medical Attention given to persons injured in police lathi charge on 6th April 1970 (St.). (XXXIX—7-4-70), 194-210.
- Persons reported missing from among demonstrators of 6th April, 1970. (XXXIX—10-4-70), 280.
- Political Development in Punjab. (XXXVIII—26-3-70), 277-85.
- Statement re. Prorogation of Jammu and Kashmir Legislature. (XXXVII—13-3-1970), 349-50.
- Rabi Price Policy. (XXXIX—6-4-70), 325.
- Revision of Scales of Pay and Allowances of employees of the Union Territories. (XXXVII—11-3-70), 211-12.
- Strike by dockworkers at Madras Port. (XLI—18-5-70), 250.
- Strike by Railway firemen at Madras. (XLI—18-5-70), 248-50.
- Visit of Soviet Delegation to India. (C. A.) XXXVI—23-2-70), 272-73.

**STATIONERY :**

- Reduction in the prices of departmental stationery. (XXXVII—12-3-70), 149.
- Supply of Paper tags to Assam Postal Circle. (XXXVII—5-3-70), 177-78.

**STATIONERY DEPARTMENT :**

- Trade Unions working in Stationery Department. (XL—30-4-70), 103.

**STATUE(S) :**

- Illumination of statues on Republic Day 1970. (XXXVII—18-3-70), 92-93.
- Models of Mahatma Gandhi statue (XXXVII—16-3-70), 44.
- Statues of foreign ruler in Delhi. (XLI—18-5-70), 188.
- Statue of Mahatma Gandhi near India Gate, New Delhi. (XXXVI—23-2-70), 48-49.

*Debates*

- Statue of Netaji Subhas Chandra Bose. (H.A.H. Dis). (XL—4-5-70), 359-78.

**STATUTORY CORPORATION :**

- Statutory Corporation for Managing International Airports in India. (XXXVII—13-3-70), 212.

**STEAMER SERVICE :**

- Steamer connection between Bombay and Mangalore. (XXXVIII—24-3-70), 237.
- Steamer service between Buxur and Farakka. (XL—1-5-70), 41-42.
- Steamer service from Patna to Varanasi. (XL—24-4-70), 163.

**STEEL :**

- Accumulation of Slag. (XL—28-4-70), 80.
- Advance approval of Government for booking export orders of Steel Bars, Structural and Rods. (XL—22-4-70), 36.
- Allotment of Steel Materials to Tamil Nadu Electricity Board. (XXXIX—14-4-70), 149.
- Allotment of steel to U. P. (XXXVII—17-3-70), 77-78.
- Changes in System of Distribution of Steel (XL—28-4-70), 46.
- Consumption of steel scrap. (XLI—5-5-70) 51-53.

**STEEL(S)—Contd.**

- Decline in production of Steel in private sector. (XLI—12.5-70), 124-25.
- Distribution of Steel to small scale Industries, (XXXVII—17.3-70), 150-51.
- Effect of Increase in Steel prices on industrial production and prices of consumer goods (XXXVI—24-2-70), 102.
- Export of Steel. (XXXVII—17.3-70). 31; (XL—28-4-70), 7-12.
- Export of Steel to developing countries, (XLI—12.5-70), 76-77.
- Export of steel to Russia. (XXXVII—17.3-70), 47-48.
- Impact of increase in prices of steel. (XXXVI—24-2-70), 78-79.
- Impact of increase in prices of steel on consumer goods, (XXXVI—24-2-70), 79-80.
- Import of Special Steel. (XXXIX—8-1-70), 150-51.
- Import of Steel. (XXXIX—7-4-70), 36.
- Imported Steel for Small Scale Industries. (XXXVI—24-2-70), 230-31.
- Income earned from export of steel. (XLI—28-4-70), 47.
- Increase in steel prices. (XXXVI—24-2-70), 214-16, 221-22, 229-30.
- India's Steel Industry. (XLI—12.5-70) 94-95.
- Manufacture of Steel Discs with Foreign Collaboration. (XXXIX—7-4-70), 101.
- Notice for closure of steel companies in West Bengal and its effect on crash export plan. (XL—21-4-70), 110-11.
- Price of steel. (XXXVI—24-2-70), 231-32.
- Production of Billets by Main Steel Producers. (XLI—12.5-70), 155.
- Production of steel, (XXXVII—17.3-70), 180; (XXXVIII—31-3-70) 129; (XLI—12.5-70), 125-26.
- Production of steel bars and rods. (XLI—12.5-70), 152-54.
- Production of steel plates and steel sheets (XL—28-4-70), 86.
- Programme for increase in steel production: (XXXVI—24-2-70), 210-11.
- Purchase of Steel Scraps from Railway Workshops. (XXXVI—24-2-70), 235.
- Quota for export of steel products, (XL—21-4-70), 128.

**STEEL(S)—Contd.**

- Rise in price of Steel. (XXXVI—24-2-70) 174-75.
- Scarcity of steel for rail tracks. (XXXVII—17-3-70), 92.
- Scarcity of steel in Punjab. (XXXVIII—31-3-70), 109.
- Shortage of steel. (XXXVI—24-2-70), 124-25.
- Shortage of Steel and Zinc for Bucket Industry. (XL—28-4-70), 41.
- Shortage of steel for Engineering Industry. (XXXVII—17.3-70), 56-67.
- Steel outlay for the Fourth Five Year Plan. (XXXVI—24-2-70), 26-29.
- Supply of defective Steel Sheets. (XXXVI—3-3-70), 89.
- Supply of steel sheets to M/s Hind Galvanising and Engineering Co. (P) Ltd. (XXXVI—3-3-70), 88-89.
- Taking over of the Import of Steel. (XL—22-4-70), 127.
- Theft of Steel in transit, (XL—28-4-70), 109.
- Thickness of Steel used in Trawlers built at Mangalore Docks. (XL—28-4-70), 187-88.
- Unused steel scrap lying in Steel Plants (XXXVII—10.5-70), 169.
- Utilisation of imported steel sheets by M/s. Standard Drum and Barrel Manufacturing Company and M/s. Hind Galvanising and Engineering Company (P) Ltd. (XL—21-4-70), 113.
- Utilization of Steel Scrap. (XXXVII—10-3-70), 211.
- STEEL PLANT (S) :**
- Activities of Pakistan Nationals in Rourkela Steel Plant. (XXXVIII—24-3-70), 359-60.
- Alleged interference by Ministries in plans formulated by steel plants. (XL—21-4-70), 45-46.
- Appointment of M/s. Dastur and Co. as Consultants for proposed Steel plants in the South. (XLI—12.5-70), 28-29.
- Bokaro Steel Plant. (XXXVII—17-3-70), 117.
- Capacity and production of Steel Plants (XL—28-4-70), 148.
- Conditions for establishment of a steel plant. (XLI—12.5-70), 80-61.

## STEEL PLANT(S)—Contd.

- Delay in supply of structurals for Bokaro Steel Plant. (XXXIX—7-4-70), 40.
- Disposal of Steel Scraps from Steel Plants. (XI—28-4-70), 115.
- Engineers in Steel Plants. (XXXVI—3-3-70), 123-24.
- Estimates of cost of new steel plants. (KLI—19-8-70), 46.
- Excess payment made for digging and excavating at Rourkela Steel Plant. (XXXVIII—31-3-70), 51.
- Foreign aid for steel plants in Public Sector. (XXXVIII—31-3-70), 116.
- Foreign assistance in designing new Steel Plants. (KLI—12-5-70), 199-96.
- Foreign Exchange Earned by Steel Plants. (XXXVIII—31-3-70), 118.
- Foreign technicians working steel plants. (XXXVII—10-3-70), 169.
- H. E. C. machinery for proposed steel plants in the South. (XLI—12-5-70), 115.
- Implementation of recommendations of Pandey Committee on Steel Plants. (XXXVI—3-3-70), 45.
- Improvement in productivity of labour in Durgapur Steel Plant. (XI—21-4-70), 109-10.
- Increase in output at Rourkela Steel Plant. (XXXVI—3-3-70), 28-29.
- Investment in steel plants. (XLI—19-5-70) 61-62.
- List of approved suppliers of raw materials for Rourkela Steel Plant. (XXXIX—7-4-70), 93.
- Participation in equity share capital of Salem Steel Plant. (XLI—12-5-70), 86.
- Plants for increasing Steel production. (XXXVIII—20-3-70), 154-55.
- Port-based Steel Plant Scheme. (XXXVI—3-3-70), 137.
- Production capacity of new Steel Plants at Salem, Visakhapatnam and Hospet. (XLI—12-5-70), 87-88.
- Production of wire rods in Bhilai Steel Plant. (XI—21-4-70), 88-89.
- Project Report on Expansion of Bokaro Steel Plant. (XXXVIII—31-3-70), 47.
- Review report of Public Sector Steel Plants. (XXXVII—10-3-70), 43.
- Seamless Steel Power Mill in Tamil Nadu. (XXXIX—14-7-70), 149.

## STEEL PLANT(S)—Contd.

- Setting up of a continuous steel Casting Plant at Arkonam (Tamil Nadu). (XXXIX—14-4-70), 150.
- Setting up of Fifth Steel Plant. (XXXVI—24-2-70), 168-69.
- Setting up of Fifth Steel Plant in Mysore. (XXXVI—24-2-70), 117.
- Setting up of new Steel Plants. (XXXVII—10-3-70), 162-63.
- Setting up of Second Steel Plant in Orissa. (XXXVII—10-3-70), 47.
- Setting up of Steel Mills abroad with foreign collaboration. (XXXVII—10-3-70), 170.
- Setting up of a Steel Plant at Balladilla (Madhya Pradesh). (XXXVII—17-3-70), 120.
- Setting up of steel plant at Goa. (XXXVII—17-3-70), 146.
- Setting up of a steel plant at Visakhapatnam. (XXXVII—17-3-70), 165-66.
- Setting up of Steel Plant by T.I.S.C.O. in Afro-Asian countries. (XLI—12-5-70), 155-60.
- Setting up of Steel Plant in Kerala. (XXXVII—17-3-70), 156.
- Setting up of Steel Plants in Foreign Countries. (XXXVI—24-2-70), 59.
- Setting up of steel plants in Punjab and Haryana States. (XLI—19-5-70), 94.
- Setting up of steel plants in South. (XXXVII—17-3-70), 70-71.
- Soviet Experts' report on Management of Steel Plants and no steel production. (XXXVII—10-3-70), 177.
- Soviet supplies for Bokaro Steel Plant. (XXXVIII—31-3-70), 37.
- Subsidiary industries set up in the vicinity of steel plants. (XXXVII—10-3-70), 111-12.
- Supply of low grade coal to steel plants. (XXXIX—20-4-70), 171-72.
- Technical personnel for new Steel Plants. (XLI—12-5-70), 120.
- Theft cases of Steel in Bhilai Steel Plant. (XXXVIII—31-3-70), 51.
- Unused steel scrap lying in Steel Plants. (XXXVII—10-3-70), 163.
- Visit by West German Delegation to Rourkela Steel Plant. (XXXVIII—31-3-70), 36.
- Wages in Steel Plants. (XXXVIII—24-3-70), 313.



**STEEL SHEET(S) :**

Complaints against Bengal Enamel Company Ltd., Calcutta re. blackmarketing of imported Steel Sheets. (XXXVIII—24-3-70), 309-10.

**STEEL TECHNOLOGY :**

Export of steel technology. (XLI—5-5-70), 95-97.

**STENOGRAPHERS :**

Double test in Stenography for Stenographers Grade III. (XXXIX—17-4-70), 143-44.

Hindi stenographers in Education Ministry. (XLI—8-5-70), 71.

Promotion of stenographers in Northern Railway. (XLI—5-5-70), 115.

**STERILISATION :**

Cases of Sterilisation in Mysore State. (XXXVIII—30-3-70), 170.

Complaints against unwanted sterilization. (XXXVII—16-3-70), 214-15.

Relief to families of victims of sterilisation. (XXXVII—26-3-70), 148-49.

Sterilisation of mentally deranged persons and those suffering from insurable diseases. (XXXIX—13-4-70), 67-68.

Sterilisation of Mosquitos. (XXXVI—23-2-70), 61-63.

**STEVEDORING INDUSTRY :**

Nationalising of stevedoring Industry. (XLI—14-5-70), 51-52.

**STOCK EXCHANGE(S) :**

Administrative Reforms Commission's suggestion regarding stock exchanges. (XXXVII—16-3-70), 132.

Widening of representative character of Stock Exchange. (XXXIX—6-4-70), 193.

**STONE QUARRY :**

Workers killed in stone quarry near Badarpur, Delhi. (XLI—14-5-70), 89-90.

Alleged shelter to the striking Delhi Sweeper's leader by a Central Minister. (XXXVII—9-3-70), 297.

**STRIKE(S) :**

Adverse entries in confidential reports of staff participating in strike of September, 19, 1968. (XXXIX—10-4-70), 107.

Ban on strike in certain industries in Delhi. (XXXIX—16-4-70), 116.

**STRIKE(S)—Contd.**

Cases of employees who participated in September, 1968 strike. (XXXVI—27-2-70), 128.

Central Government Employees who participated in 19th Sept., 1968 strike (XXXVI—27-2-70), 128-29.

Civilian Defence Employees facing charges in connection with 19th September, 1968 strike. (XXXVI—25-2-70), 119-20.

Condonation in break of service of employees who participated in September, 1968 strike. (XXXVII—17-3-70), 37-38.

Denial of promotion to employees of Defence Establishment due to their participation in 19th Sept. 1968 strike. (XLI—22-4-70), 41.

Employees involved in September 19, 1968 Strike. (XXXVI—24-2-70), 171-73.

Employees reinstated after September, 1968 strike. (XXXVIII—26-3-70), 225-26.

Employees in various Defence Establishments not promoted due to their participation in 19th September, 1968 Strike. (XXXIX—8-4-70), 139.

Hunger strike by civilian employees of Ordnance transit Group, Pathankot. (XXXVII—11-3-70), 167-68.

Incidents of strikes, Lock-outs and Gheraos in West Bengal. (XXXVII—12-3-70), 92-93.

Kerala Minister's broadcast against Transport workers' Strike. (XXXVII—12-3-70), 194-95.

Kerala transport strike. (XLI—30-4-70) 84-85.

Legislation on Joint Consultative Machinery regarding banning of strike (XXXVII—9-3-70), 115.

Lightning strike by Locomotive Staff at Mughal Sarai Station. (XXXVII—17-3-70), 80.

Losses suffered by Railways due to Calcutta Bandh. (XXXIX—14-4-70), 38.

Losses due to strike in Engineering Industry in Jamshedpur. (XXXVII—5-3-70), 72-74.

One days' strike by Employees of Public Sector Hotels in Delhi. (XXXVII—9-3-70), 54.

Participation by Central Railway Employees in 19th Sept., 1968 strike. (XLI—12-3-70), 163-64.

**STRIKE(S)—Contd.**

- Participation by Eastern Railway Employees in 19th Sept., 1968 strike. (XLI—12-5-70), 163.
- Participation by North Eastern Railway Employees in 19th Sept., 1968 strike. (XLI—12-5-70), 165.
- Participation by Southern Railway Employees in 19th September, 1968 strike. (XLI—12-5-70), 162-63.
- Petitions of employees suspended due to Sept. 19, 1968 strike pending with P. & T. Board. (XLI—14-5-70), 152.
- Prosecution of some Members of Parliament in connection with strike of September, 1968. (XXXVI—27-2-70), 107-08.
- Retirement of Civilian employees before being declared permanent before 19th September, 1968 strike. (XXXVIII—1-4-70), 120.
- Reinstatement of employees of Cordite factory, Aruvankadu who participated in Sept., 1968 Strike. (XXXVII—11-3-70), 188-89.
- Reinstatement of employees suspended in connection with September, 1968 strike. (XXXVI—23-2-70), 125-26.
- Reinstatement of P. & T. Employees who participated in September, 1968 strike (XXXVI—26-2-70), 22-23.
- Restoration of Service benefits to employees who participated in September, 19, 1968 Strike. (XXXIX—10-4-70), 65.
- Right to strike by Central Government Servants. (XLI—7-5-70), 44.
- Strike by crane operators of Rourkela Steel Plant. (XLI—19-5-70), 168-70.
- Strike by D. M. C. Sweepers and Other Employees. (XXXVI—23-2-70), 216-18.
- Strike by employees of Air India Region. (XXXVII—9-3-70), 149.
- Strike by employees of Sealdah Division for failure of Management to make security arrangements. (XXXVII—17-3-70), 74-75.
- Strike by H. M. T. and B. H. E. L. workers. (XXXVI—24-2-70), 107-08.
- Striker by Highr Secondary School teachers in Bihar. (XLI—8-5-70), 41.
- Strike by loco workers at Lucknow. (XXXVIII—24-3-70), 385.
- Strike by mess employees of Regional Engineering College, Durgapur. (XXXVII—9-3-70), 226.

**STRIKE(S)—Contd.**

- Strike by officers of Air India. (XXXVIII—24-3-70), 215.
- Strike by railway employees of Sealdah Station. (XXXVII—17-3-70), 127-28.
- Strike by Sugarcane Growers in Bihar. (XXXVII—12-3-70), 191-93.
- Strike by taxi and auto-rickshaw drivers in Delhi. (XXXIX—10-4-70), 56.
- Strike in Beas-Sutlaj Link Project. (XL—23-4-70), 137-38.
- Strike in Delhi hotels. (XXXVIII—26-3-70), 238-41.
- Strike in engineering industry in Jamshedpur. (XXXVI—26-2-70), 33.
- Strike in Hindustan Machine Tools, Hyderabad. (XXXVII—17-3-70), 39.
- Strike in Ithad Motor Transport (P) Ltd. Delhi. (XLI—14-5-70), 177.
- Strikes in private, state and Public Sector Industries in West Bengal under United Front Government. (XXXVII—5-3-70), 231.
- Strikes in public sector in 1968 and 1969# (XXXIX—16-4-70), 53.
- Strike in Tea Warehouses. (XL—29-4-70) 31-35.
- Strikes in textiles, jute, tea and coal mines industries and their settlement. (XXVIII—2-4-70), 166.
- Strike notice by Andaman Forest Labour union. (XXXVIII—26-3-70), 140.
- Strike notice by National Coal Organisation employees Organisation, Darbhanga House, Ranchi on N.C.D.C. Management. (XXXVII—12-3-70), 123-24.
- Strike notice by Sugar Industry Worker's representatives. (XXXVII—12-3-70), 80-81.
- Strike notice by textile workers in Delhi. (XXXVIII—26-3-70), 195.
- Telco strike in Jamshedpur. (XXXVII—5-3-70), 139.
- Token Strike by the Reserve Bank Employees at Nagpur. (XXXVIII—30-3-70), 174.
- Victimisation of employees who participated in September, 1968 strike. (XXXIX—9-4-70), 71.
- Withdrawal of permanent negotiating machinery after 1960 strike. (XXXVIII—1-4-70), 120.
- Withdrawal of strike notice by Calcutta Dock Workers. (XXXVII—12-3-70), 49-50.

## STRUCTURALS :

Delay in supply of structurals for Bokaro Steel Plant. (XXXIX—7-4-70), 40.

Supply of structurals to Bokaro Steel Plant. (XXXIX—7-4-70), 96-96.

Supply of structurals to Bokaro Steel Plant. (XLI—5-5-70), 48.

## STUDENT(S) :

Abolition of social evils among students. (XXXVII—9-3-70), 207.

Admission in Delhi University of students getting less than 40 per cent marks in Higher Secondary Examination. (XXXVIII—24-2-70), 211-12.

Admission of students to Delhi colleges. (XLI—15-5-70), 120-21.

Allotment of funds to Madhya Pradesh for Scholarship to Adivasi Students. (XXXVII—17-3-70), 99.

Amount spent annually by a student in Sainik School. (XXXVII—11-3-70), 153-54.

Damage to railway property due to Students' Agitations in Rajasthan. (XXXV—III—24-2-70), 63.

Demonstration against Semester System by students of Delhi University. (XXXVIII—24-3-70), 242-43.

Educating students in Parliamentary system through Mock Parliaments. (XXXVI—27-2-70), 175-76.

Financial aid given to Scheduled Tribes students. (XL—21-4-70), 166-67.

Foreign scholarships to students of Madhya Pradesh. (XLI—15-5-70), 129-30.

Grants for scholarships to scheduled caste/Backward Class/Tribal Students of Bihar. (XXXVIII—24-3-70), 301-04.

Inadequate information given by Indian Missions to Students. (XLI—8-5-70), 66.

Indian students going abroad for Higher Study. (XXXIX—10-4-70), 131.

Indiscipline among students. (XXXVII—3-70), 33.

Indiscipline by students. (XL—24-4-70), 57.

Limit on number of students in One Class. (XXXVII—9-3-70), 228.

Loss due to Floods, Students' Agitations and Communal Riots during 1969. (XXXVII—13-3-70), 70.

Permission to students to refer to text books during Annual Examinations. (XXXVIII—24-3-70), 43.

## STUDENTS—Contd.

Preference to students who are Members of Indo-Soviet Friendship Society for admission in Moscow University. (XLI—6-5-70), 32-33.

Reservation of seats in medical colleges for students who serve in rural areas. (XLI—11-5-70), 218.

Scheduled Caste and Scheduled Tribe students in Central schools. (XXXVIII—3-4-70), 199-200.

Scheme for awarding scholarships to schools boys in rural areas. (XLI—15-5-70), 132.

Scholarship for Students of Low-Income Group. (XXXVI—3-3-70), 59-60.

Scholarships to Girl students of S. C. and S. T. in Delhi. (XLI—15-5-70), 158-59.

Scholarships to students in Low-Income Group. (XXXIX—7-4-70), 144-45.

Setting of fire to Bagies and Manhandling of Checking Staff by Students near Agra. (XXXIX—14-4-70), 90.

Shadowing of U. S. students' leader in Bombay. (XXXVII—13-3-70), 89-90.

Students' participation in University Administration. (XXXVI—27-2-70), 73-74.

Students participation in University Affairs. (XXXVI—27-2-70), 171-72.

Students participation in University management. (XXXVIII—24-3-70), 187-89.

Types of education received by Indian students abroad and by foreign students in India. (XXXVI—27-2-70), 101-02.

## STUDY TEAM(S) :

Reported study team on prohibition (M) (XLI—8-5-70), 207-11.

## SUBERNAREKHA BRIDGE :

Construction of Subernarekha Bridge at Jaleswar, Orissa. (XXXVII—13-3-70), 183-84.

## SUB-MARINE(S) :

Acquisition of French Sub-Marines by Pakistan. (XXXVII—4-3-70), 178.

Italian Submarines for Pakistan. (XL—29-4-70), 111-12.

## SUBRAMANIAM SWAMY, DR. :

Statement made by Former Harvard Don Dr. Subramaniam Swamy. (XXXIX—13-4-70), 141.

**SUBSCRIBER TRUNK DIALLING SYSTEM :**

Subscriber Trunk Dialling system between Bombay and Nagpur. (XL—23-4-70), 67.

**SUBSIDISED INDUSTRIAL HOUSING SCHEME :**

Representation from tenants of the Subsidised Industrial Housing Scheme of Maharashtra Housing Board. (XXXVI—2-3-70), 99-100.

**SUDAN :**

Trade agreement with Sudan. (XLI—20-5-70), 197-38.

**SUGAR :**

Allotment of Unfit wagons for loading sugar. (XXXVI—3-3-70), 202-03.

Buffer stock of sugar. (XXXVII—5-3-70), 165.

Buffer stock of sugar for current season to narrow down fluctuations. (XXXVIII—26-3-70), 70.

Consumption of sugar. (XLI—7-5-70), 44-45.

Demand for increase in price of sugar. (XLI—7-5-70), 78-79.

Different price of sugar in different Zones. (XXVIII—2-4-70), 117.

Effect of artificial shortage of *vasanpati* and sugar on poor people. (XLI—7-5-70), 80-81.

Export of Raw Sugar. (XXXIX—9-4-70), 58-59.

Export of Sugar. (XXXVIII—26-3-70), 205-06.

Export of sugar by Indian Sugar Industry Corporation, Delhi. (XXVIII—2-4-70), 68-69.

Export of sugar during 1969. (XXXVII—12-3-70), 144.

Export of sugar to U. K. and U. S. A. (XXXVII—5-3-70), 142.

Incorrect graduation of sugar by Vishnu Sugar Mills Limited, Gopal Ganj, Saran, Bihar. (XLI—7-5-70), 149.

Increase in price of levy sugar. (XXXIX—16-4-70), 37.

India's demand for export quota of sugar. (XXXVIII—26-3-70), 104-05.

Inferior quality of rationed sugar. (XXXVII—12-3-70), 109-10.

**UGAR—Contd.**

Loss of foreign exchange due to sale of sugar under International Agreement arrived at Geneva. (XXXIX—9-4-70), 139-40.

Madhya Pradesh Government request for permission to sell levy sugar in open market. (XL—30-4-70), 111.

Monthly releases of levy sugar and its export production since 1967. (XXXIX—16-4-70), 140.

National sugar price and production policy for Fourth Plan period. (XL—30-4-70), 133-34.

Price of free market sugar and levy sugar. (XXXIX—16-4-70), 139.

Production of sugar and number of sugar factories. (XXXIX—16-4-70), 126.

Rationalisation of sugar price structure. (XL—30-4-70), 47-48.

Revalidation of *kapas* stocks of sugar allotted to Tamil Nadu. (XXXVII—26-3-70), 73-74.

Seizure of smuggled Sugar. (XL—4-5-70), 196-97.

Sugar factories closed in U. P. (XXXIX—16-4-70), 126.

Sugar Policy. (XXXVI—26-2-70), 2-15.

Sugar prices fixed for Maharashtra. (XLI—7-5-70), 62.

Sugar production during 1969-70. (XLI—7-5-70), 158-59.

Sugar stock in Madhya Pradesh. (XL—30-4-70), 111-12.

Sugar zones in the country. (XXXVIII—26-3-70), 59.

Surplus production of sugar. (XL—23-4-70), 167-68.

Variation in the policy of release of sugar. (XXXIX—16-4-70), 49.

**Debates**

Stay Order by Certain High Courts on Government decision for fixing low price of sugar. (CA). (XXXVIII—2-4-1970), 177-91.

**SUGAR INDUSTRY :**

Committee to Study Nationalisation of Sugar Industry. (XXXVI—26-2-70), 153-54.

Decision of U. P. Government to nationalise sugar industry. (XXXVIII—26-3-70), 136-37.

**SUGAR INDUSTRY.—Contd.**

- High level committee to consider nationalisation of sugar industry. (XXXVIII—26-3-70), 149-50.
- Nationalisation of Sugar Industry. (XXXVI—26-2-70), 32-33, (XXXVIII—2-4-70), 44-45.
- Nationalisation of Sugar Industry in U. P. (XXXVI—26-2-70).
- Nationalisation of Sugar industry in U. P. and its Constitutional Implications. (XXXVI—12-3-70), 55.
- Report of second wage Board for Sugar Industry. (XXXIX—9-4-70), 42.
- Report of Tariff Commission on Sugar Industry. (XXXVII—12-3-70), 207.
- Setting up of a Sugar Industries Corporation (XXXVII—5-3-70), 125.

**SUGAR INQUIRY COMMISSION :**

- Recommendations of Sugar Inquiry Commission. (XL—23-4-70), 1-5.

**SUGAR MILLS :**

- Arrears of payment due from Sugar Mills taken over by Government. (XLI—14-5-70), 49-52.
- Attachment of properties belonging to sugar factories for non-payment of dues. (XXXIX—16-4-70), 73.
- Disparity in Profits by Sugar Factories run by Private Owners and Co-operative Societies. (XXXVI—26-2-70), 148-49.
- Financial Assistance to U. P. for taking over sugar Mills. (XXVIII—2-4-70), 124.
- Inability of sugar mills to crush sugarcane in North India. (XXXIX—16-4-70), 11-12.
- Incorrect graduation of sugar by Vishnu Sugar Mills Limited, Gopal Ganj, Saran, Bihar. (XLI—7-5-70), 149.
- Irregularities committed in sugar factory set up on Cooperative basis in Keahorai Patan, Rajasthan. (XL—30-4-70),
- Losses by Sugar Factories in Tamil Nadu. (XXXVI—26-2-70), 63-64.
- Memorandum by U. P. Sugar Mills Labour Union Ekta Samiti regarding Second Wage Board. (XXXVI—26-2-70), 219-20.
- Non-payment of Sugar-Cane price by sugar-mills to farmers. (XL—30-4-70), 40-42.
- Profits made by Sugar Mills in U. P. and Bihar. (XXXVI—26-2-70), 76.

**SUGAR MILLS.—Contd.**

- Request made by Indian Sugar Mills Association to grant increased cash and credit limits to sugar factories. (XL—4-5-70), 98-99.
- Setting up of new sugar mills in U. P. in public sector. (XLI—7-5-70), 148-49.
- Setting up of Sugar Factory in 'Farmers-Producers-Cooperative' Sector in Bhind District (Madhya Pradesh). (XXVIII—2-4-70), 109.
- Setting up of Sugar Mills in Co-operative Sector. (XLI—14-5-70), 145-46.
- Setting up Sugar Mill in Morena District, Madhya Pradesh. (XXVIII—2-4-70), 109-10.
- Sick sugar mills in the country. (XXXV—III—26-3-70), 149.
- Sugar Mills in Cooperative Sector and their distribution State-wise. (XXXVII—12-3-70), 139.
- Use of Sulphur by Sugar Mills. (XXXVI—26-2-70), 53-54.

**SUGARCANE :**

- Demand of U. P. Government to increase Price of sugarcane. (XL—23-4-70), 158-59.
- Difference in cost of production and factory price of sugarcane in Haryana. (XL—30-4-70), 63.
- Fall in the acreage of Sugarcane cultivation (XXXVIII—26-3-70), 233-34.
- Fall in prices of Sugarcane and Gur. (XXXVI—26-2-70), 110.
- Non-payment of Sugar-Cane price by sugar-mills to farmers. (XL—30-4-70), 40-42.
- Payment of Fair Price to Sugarcane growers in Ghasipur. (XL—23-4-70), 197.
- Production of Sugar cane. (XLI—14-5-70), 64.
- Purchase of sugarcane crop in Punjab due to low returns. (XLI—7-5-70), 139-40.
- Statement of U. P. Agriculture Minister regarding sugarcane development programme. (XLI—7-5-70), 35.
- Steps to popularise methods of record production of sugarcane by a Mahara-shtrian Farmer. (XXXIX—9-4-70), 141-42.
- Strike by sugarcane growers in Bihar. (XXXVII—12-3-70), 191-93.
- Sub-leasing of land acquired for precision tool factory at Palghat for sugarcane cultivation. (XXXVII—10-3-70), 212.

**SUGARGANE.—Contd.**

Views of Coimbatore Research Institute regarding fixation of sugarcane prices. (XL—23-4-70), 105-06.

**SUICIDE(S) :**

Incidence of Suicide. (XXXIX—10-4-70) 87.

**SUKATA IRRIGATION SCHEME.**  
(XLI—6-5-70), 67.**SULPHUR :**

Agreement with Poland. (XL—29-4-70), 135.

Import of Sulphur through S. T. C. (XXXVII—11-3-70), 131-32.

Mining of sulphur at Akjhore in Bihar. (XLI—11-5-70), 168-69.

Programme for Development of Industries for manufacture of sulphur under Fourth Plan. (XXXIX—20-4-70), 161-62.

Use of Sulphur by Sugar Mills. (XXXVI—26-2-70), 53-54.

**SUN HOUSE :**

Expenditure on "Sun House" in London. (XXXVI—25-2-70), 69.

**SUNDERBANS :**

Development of Sunderbans area in 24-Pargana district (West Bengal). (XLI—5-5-70), 112.

Economic Development of Sunderban region. (XL—22-4-70), 162.

**SUPER BAZAR :**

Accounts and Reports of Super Bazar, New Delhi. (XXXVII—5-3-70), 135.

Charges against administration of Super Bazar, New Delhi. (XXXVII—12-3-70), 54-55.

Controversy over decision of additional grant to Super Bazar. (XXXVI—26-2-70), 100-01.

Conversion of super bazar into a central sector scheme. (XLI—7-5-70), 46-47.

Loss suffered by super bazar, New Delhi. (XXXVII—5-3-70), 134-35.

Loss to super bazar, New Delhi during 1968-69. (XXXVII—5-3-70), 176-77.

Non-payment of rent by Super Bazar, New Delhi. (XXXVI—26-2-70), 30-32.

Opening of an open air Restaurant by Super Bazar, Delhi. (XXXIX—9-4-70), 104.

**SUPER BAZAR.—Contd.**

Opening of super markets in District and Sub-Divisional Towns. (XL—30-4-70), 50-51.

Sub-letting of Portions of buildings by Super Bazars, Delhi. (XXXIX—9-6-70), 89.

Terms and conditions of transfer of various Departments by Super Bazar. (XLI—14-5-70), 192.

**SUPER-PHOSPHATE INDUSTRY :**

Aid to super-phosphate Industry to augment its production. (XXXVII—12-3-70), 167-69.

**SUPERSTITIONS :**

Enactment for declaring social superstitions as unlawful. (XXXVIII—31-3-70), 80.

**SUPREME COURT :**

Cases of seniority in railways struck down by High Courts/Supreme Court. (XXXVII—10-3-70), 204.

Cases pending before High Courts and Supreme Court. (XL—1-5-70).

Composition of Supreme Court. (XXXVIII—24-3-70), 101.

Expenditure on bank nationalization case in Supreme Court. (XXXVII—16-3-70), 36-37.

Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 17-26.

Increasing of Compensation as a result of Supreme Court Judgement in different cases. (XXXIX—6-4-1970), 127-29.

Opinion of Justice Hegde of Supreme Court regarding form of Government in India. (XXXVII—9-3-70), 102.

Opinion of supreme court on lotteries. (XL—1-5-70), 148-49.

Removal of requirement of "Advocates on Record" in Supreme Court. (XXXVIII—24-3-70), 104-05.

Revision of salaries of judges of High Courts and Supreme Court. (XXXVI—27-2-70), 59.

Suggestions to obtain Supreme Court's opinion to abolish Privy Purses and Privileges of former Rulers. (XXXVIII—24-3-70), 119.

Supreme Court decision in the case of M/s. Hindustan Steel Ltd. Rourkela vs. A. K. Roy and others. (XXXVII—5-3-70), 53.

**SUGARCANE COURT.—Contd.**

Supreme Court decision on hospitals as an "industry". (XLI—7-5-70), 108.

Supreme Court decision regarding nationalisation of banks. (XXXVI—23-2-70), 176-77; (XXXVII—11-3-70), 158-59.

Supreme Court Judgment setting aside order of Calcutta High Court quashing trial of Shri Bijayananda Patnayak. (XXXVIII—24-3-70), 350.

Supreme Court verdicts against Act Passed by Parliament. (XXXVI—24-2-70), 120.

Union Minister's statement on the Supreme Court's Judgment on Nationalisation of Banks. (XXXVII—11-3-70), 137-38.

**Debates**

Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M. Ps. (XL—22-4-70), 235-59.

Supreme Courts Notice to certain M. Ps. (Q. P.). (XXXVIII—3-4-70), 218-25.

**SURAT :**

Bogus exports by firms in Bombay and Surat. (XLI—6-5-70), 50.

**SURATGARH AGRICULTURAL FARM :**

Production of Suratgarh Agricultural Farm. (XL—23-4-70), 144.

**SURENDRA INDUSTRIES ESTATE :**

Loans to Surendra Industries Estate, Bombay for construction of Godowns. (XXXIX—7-4-70), 49.

**SURGICAL EQUIPMENT :**

Import of Surgical equipment. (XXXVII—11-3-70), 59-60.

Production of Instruments by Surgical Instruments Plant, Madras. (XXXIX—20-4-70), 97-98.

**'SURMA' :**

Use of surma and its effects. (XXXVI—2-3-70), 51-55.

**SURVEY :**

Aerial survey of forward areas of Rajasthan by the Defence Minister. (XLI—13-5-70), 116.

British survey of Unemployment in India. (XXXVII—5-3-70), 69.

Countrywide survey for vital mineral resources. (XXXVII—16-3-70), 151.

Economic Survey of Gujarat. (XXXVIII—31-3-70), 54.

**SURVEY.—Contd.**

Establishment of Mineral Resources through Geological Survey in Rayachota District of Andhra Pradesh. (XL—27-4-70), 231-32.

Mineral surveys of Banswara. (XL—27-4-70), 228-29.

Pilot survey on health of workers in Rourkela Steel Plant. (XXXVIII—24-3-70), 253-54.

Survey for Broad-gauge line from Barabuni to Katihar. (XXXVIII—24-3-70), 311.

Surveys for irrigation sources. (XXXVII—11-3-70), 181-82.

Survey for Tar Sands, Oil Shales and other fuels. (XXXIX—6-4-70), 201.

Survey for minerals in Narsingpur district of Madhya Pradesh. (XXXIX—6-4-70), 200.

Survey of Bundelkhand area in Madhya Pradesh. (XXXVII—17-3-70), 87-88.

Survey of Ganga-Gauvery link project. (XXXVI—25-2-70), 87.

Survey of hill areas of Haryana and Himachal Pradesh for Oil and Natural Gas. (XXXIX—13-4-70), 151.

Survey of Historical Places in Madhya Pradesh. (XXXVII—13-3-70), 164.

Survey of mineral deposits in Sagar and Damoh districts of Madhya Pradesh. (XXXVII—16-3-70), 176.

Survey of Narbada Valley Project of Madhya Pradesh. (XXXVII—16-3-70), 115.

Visit by Japanese Survey Mission. (XXXVI—2-3-70), 71.

**SURVEY OF INDIA :**

Anomaly in the grades of Draftsmen. (XXXIX—17-4-70), 172-73.

**SWAMI SHARDHANAND :**

Commemorative stamp on Swami Shardhanand. (XXXVIII—26-3-70), 89-90.

Non-broadcast by AIR of functions, held on Swami Shardhanand's martyrdom day. (XXXVII—5-3-70), 163-64.

**SWATANTRA PARTY :**

Radio peace and progress broadcast against Jan Sangh and Swatantra Parties. (XL—29-4-70), 120-21.

**SWEDEN :**

Allotment of Units of Swedish Drilling Equipment to Andhra Pradesh. (XXXIX—9-4-70), 65-66.

**SWEDEN.—Contd.**

Arms received by India from Sweden.  
(XL—22-4-70), 106.

Supply of Arms by Sweden to Pakistan.  
(XXXIX—8-4-70), 114-15.

**SWEEPERS ;**

Restoration of holidays and uniform facilities to Class IV staff (Sweepers, Bhistics) on Eastern Railway. (XLI—5-5-70), 156.

Temporary Sweepers, Beldars in Parliament Works Division. (XXXIX—20-4-70), 120-21.

**SWITZERLAND :**

Loss of lead in U. K. Textile Market to Switzerland. (XXXVII—4-3-70), 200-01.

**SYMPOSIUM :**

Indo-Soviet Symposium on Flora. (XXXIX—10-4-70), 183.

**SYNCHRONOUS SATELLITE SYSTEM :**

Television Coverage via Synchronous Satellite System. (XXXVII—5-3-70), 56.

**SYNTHETIC AND CHEMICALS LTD., BAREILLY :**

Allocation of foreign exchange to M/s. Synthetic and Chemicals Ltd., Bareilly. (XXXVI—2-3-70), 206-07.

Payment of Commission by M/s. Synthetics and Chemicals Ltd. to M/s. Kilachand Devchand and Co. Pvt. Ltd. (XXXVIII—24-3-70), 80-81.

**SYNTHETIC DRUG FACTORY :**

Loss incurred by Synthetic Drug Factory, Hyderabad. (XXXIX—20-4-70), 152-53.

Mercury stolen from Synthetic Drugs Plant, Hyderabad. (XL—27-4-70), 81.

Pilferage in Synthetic Drugs Plant, Hyderabad. (XL—27-4-70), 59-61.

**SYNTHETIC FABRICS :**

Import of synthetic Fabrics. (XXXVII—4-3-70), 92.

**SYNTHETIC RUBBER :**

Synthetic Rubber and Acrylonitrile Monomer Projects. (XL—27-4-70), 104.

**SYNTHETIC RUBBER FACTORY, BAREILLY :**

Disposal of land lying idle with Synthetic Rubber Factory, Bareilly. (XXXVI—2-3-70), 64-65.

**SYNTHETIC STONES :**

Production of synthetic stones. (XLI—5-5-70), 17-19.

**SYNTHETIC TOP-MAKING PLANTS :**

Synthetic Top-making Plant lying idle. (XL—29-4-70), 119.

**SYNTHETIC YARN :**

Import of Synthetic Yarn by S. T. C. (XXXVII—18-3-70), 142-43.

Licencing more capacity for synthetic yarn and synthetic Fibre. (XL—4-5-70), 88.

**SYRIA :**

Parts of India shown as parts of Islamic World in Syrian Text Book. (XXXVII—18-3-70), 196-37.

Seizure of Syrian Sugar market by Pakistan. (XLI—7-5-70), 51.

**T. B. :**

Eradication of T. B. and Leprosy. (XL—27-4-70), 49-50.

Incidence of T. B. among employees working in oil refineries. (XXXVII—16-3-70), 188.

Incidence of T. B. Cases in Kanpur. (XXXVI—23-2-70), 130-31.

Paucity of Funds for study of Tuberculosis Prevention. (XLI—18-5-70), 50.

Restriction re. prescription of costly Drugs for Railway Employees in T. B. Sanatoria. (XLI—12-5-70), 173-74.

Survey by the T. B. Association in Delhi. (XXXVII—9-3-70), 374.

T. B. patients in the country. (XL—27-4-70), 93-94.

**TISCO :**

Loans due from TISCO and HISCO. (XLI—11-5-70), 87-88.

Setting up of Steel Plant by TISCO in Afro-Asian countries. (XLI—12-5-70), 159-60.

**TAGORE, RABINDRANATH :**

Erosion by Ganga of Samadhi of Gurusdeva Rabindranath Tagore. (C.A.) (XLI—15-5-70), 193-97.

**TAHITI ISLANDS :**

Problems re: International Tourism discussed at Tahiti Islands. (XL—1-5-70),



## TAIWAN :

Export of coaches to Taiwan. (XXXVII—11-3-70), 41, (XLI—20-5-70), 84.

Indian Bogies for Taiwan Railway Administration. (XXXVI—3-3-70), 149-50.

M.Ps. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 1-17.

Taiwan delegations' visit to India. (XXXVII—4-3-70), 112-13.

Trade with Taiwan and South Korea. (XLI—6-5-70), 33.

## TAJ MAHAL :

Scheme to beautify Taj Area. (XXXIX—17-4-70), 71.

## TALCHER :

Setting up of Coal-based fertilizer Plants at Talcher in Orissa and other parts of Country. (XXXVI—2-3-70), 41-42.

## TALLOW :

Import of cow tallow and pig tallow. (XLI—20-5-70), 66-68.

## TALUK BOARD (S) :

Services in Panchayats, Blocks and Taluk Boards. (XXXVI—26-2-70), 161-62.

## TAMIL :

Cases of Assault on Tamil speaking people in Bangalore. (XXXVIII—3-4-70), 107.

Censor certificates in Hindi for Tamil Films. (XXXVIII—2-4-70), 165.

Tamil films approved by board of film censors. (XXXIX—16-4-70), 127.

Voice of America Broadcast in Tamil Language. (XXVIII—2-4-70), 123-24.

## TAMIL NADU :

Abolition of Control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.

Allocation of foreign exchange to Tamil Nadu for Veeranam water scheme. (XXXIX—2-4-70), 143.

Allotment of steel materials to Tamil Nadu Electricity Board. (XXXIX—14-4-70), 149.

Andhra-Tamil Nadu Boundary Dispute. (XXXIX—17-4-70), 47-48.

Cauvery water dispute between Tamil Nadu and Mysore. (XXXVII—11-3-70), 158-59.

## TAMIL NADU.—Contd.

Cement industry in Tamil Nadu and Gujarat. (XXXVIII—24-3-70), 285-86.

Central aid for settlement of repatriates in Tamil Nadu. (XXXVII—5-3-70), 90-92.

Central assistance to Tamil Nadu for banana cultivation. (XL—30-4-70), 157.

Central assistance of Tamil Nadu Govt. (XXXVI—2-3-70), 38-39.

Central cattle breeding farm at Alamadi, Tamil Nadu. (XXXVII—5-3-70), 64.

Centre's share of amount allotted to Tamil Nadu for Fourth Plan. (XXXIX—8-4-70), 170.

Closure of small scale industrial unit in Tamil Nadu. (XLI—19-5-70), 167.

Construction of over-bridge on Thanjavore-Trichy railway line. (LXI—5-5-70), 162-63.

Crisis in Textile Industry in Tamil Nadu. (XXVI—25-2-70), 59-60.

Demand by Tamil Nadu Government to provide for representation to State in Parliament on the basis of 1951 census. (XL—21-4-70), 61.

Demand for abolition of Upper house in Tamil Nadu. (XLI—19-5-70), 181.

Demands made by Chief Minister of Tamil Nadu in regard to Fourth Plan. (XXIX—8-4-70), 53.

Down grading of post of deputy principal information officers in Tamil Nadu. (XXXVII—12-3-70), 154-55.

English Command words for N. C. C. in Tamil Nadu. (XL—29-4-70), 77-78.

Grants and loans advanced to Govts. of U. P. and Tamil Nadu by Central Government. (XXXVI—2-3-70), 80-81.

Grant of Foreign Exchange or Import Licence to Tamil Nadu Government. (XXXVII—18-3-70), 182-83.

Harijans killed in Inter-Caste clash in Arcot District (Tamil Nadu). (XXXVII—9-3-70), 165.

Introduction by Tamil Nadu Govt. of Tamil Anthem for ceremonial functions in Tamil Nadu. (XXXVIII—3-4-70), 45.

Living conditions of Hilly Tribes and Scheduled Tribes of Hilly area (Tamil Nadu). (XLI—12-5-70), 80.

Loans to ryots of Tamil Nadu Cultivating IR-8. (XXXVII—12-3-70), 51-52.

**TAMIL NADU.—Contd.**

Location of Factory in manufacture of Yanmar Marine Engines in Tamil Nadu. (XXXIX—9-4-70), 62.

Losses by Sugar Factories in Tamil Nadu. (XXXVI—26-2-70), 63-64.

Oil exploration in Cauvery basin in Tamil Nadu. (XXXVII—9-3-70), 437.

Posters carrying Mao Slogans in Thanjavar District of Tamil Nadu, (XXXVII—13-3-70), 158.

Problem of drainage congestion in Cauvery Delta in Tamil Nadu. (XXXVII—11-3-70), 99-100.

Resettlement of Repatriates from Burma in Tamil Nadu. (XXXVI—26-2-70), 169-70.

Revalidation of the import licence applied by Tamil Nadu Industrial Development Corporation Ltd. (XXXIX—8-4-70), 112-13.

Revalidation of lapsed stocks of sugar allotted to Tamil Nadu. (XXXVII—26-3-70), 73-74.

Revalidation of licence for manufacture of stainless steel in Tamil Nadu. (XL—21-4-70), 91-92.

Seamless Steel Power Mill in Tamil Nadu. (XXXIX—14-4-70), 149.

Second Mine cut at Neyveli (Tamil Nadu). (XXXIX—13-4-70), 53.

Setting up of a continuous Steel Casting Plant at Arkonam (Tamil Nadu). (XXXIX—14-4-70), 150.

Setting up of Factory in Tamil Nadu for the manufacture of Building Materials. (XXIX—13-4-70), 67.

Shortage of billets for re-rolling mills in Tamil Nadu. (XLI—12-5-70), 181.

Suggestion by Tamil Nadu Chief Minister for abolition of concurrent list from Seventh Schedule of Constitution. (XXXIX—17-4-70), 50-51.

Supply of raw silk to Handloom Weavers in Tamil Nadu. (XXIX—8-4-70), 85-86.

Tamil Nadu's Ban on Steel. (XXXVII—10-3-70), 106-07.

Tamil Nadu Chief Minister's statement for securing State autonomy. (XL—1-5-70), 57.

Tamil Nadu's Industries Minister's Statement re. Shortage of Raw Materials. (XXXIX—7-4-70), 37-38.

Thorium deposits in Tamil Nadu. (XLI—6-5-70), 85.

Working of the textile mills taken over by the National textile corporation in Tamil Nadu. (XLI—20-5-70), 54-55.

**TAMIL NADU.—Contd.***Debates*

By-election in Cheran Mahadevi Assembly Constituency of Tamil Nadu. (St.) (XLI—5-5-70), 286-90.

**TANKS :**

Production of vijayanta Tanks. (XXXVIII—1-4-70), 147.

Supply of Soviet Tanks to Pakistan. (XXXVII—4-3-70), 53.

Reported decision of U. S. S. R. to supply tanks to Pakistan (C.A.) (XXXIX—8-4-70), 174-84.

**TANKER(S) :**

Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 1-5.

Oil Terminal for berthing Huge Oil Tanker at Cochin. (XXXIX—10-4-70), 199.

**TANKER BROKERS ASSOCIATION :**

Fixation of freight rates for Oil Tankers by Tanker Brokers Association in London. (XXXIX—6-4-70), 191-92.

Increase in freight rates for oil tankers by Tanker Brokers Association. (XXIX—6-4-70), 198-99.

**TANNERY :**

Setting up of Tannery at Jind with Bulgarian Collaboration. (XXXIX—14-4-70), 59.

Tannery and Footwear Corporation of India Ltd., Kanpur. (XXXVIII—31-3-70), 43.

**TAPTI :**

Construction of another dam on Tapti river in Nepa Nagar. (XLI—20-5-70), 122.

**TARA COOPERATIVE HOUSE BUILDING SOCIETY, DELHI :**

Allotment of land to Tara Co-operative House Building Society, Delhi. (XXXVI—23-2-70), 207-08.

**TARAPORE ATOMIC POWER PROJECT :**

Dedication of Tarapore Atomic Power Station to Nation. (XXXVII—4-3-70), 159-60.

Defects noticed in Tarapore Atomic Plant Switch-Yard. (XXXVI—25-2-70), 137.

Development of Tarapore Atomic Energy Station. (XXXVII—11-3-70), 136.

Functioning of Tarapur Atomic Energy Station. (XXXVI—25-2-70), 96.

**TARAPORE ATOMIC POWER PROJECT**  
—Contd.

Losses due to delay in the completion of Tarapore Atomic Project. (XXXVII—18-3-70), 137-38.

**TARIFFS :**

Publication of revised customs duty and Tariff. (XXXVIII—1-4-70), 90.

Tariff for Inter-State supply and sale of power. (XXXVI—25-2-70), 38-39.

**TARIFF COMMISSION :**

Future of Tariff Commission and its functioning. (XL—22-4-70), 93.

Report of Tariff Commission on Sugar Industry. (XXXVII—12-3-70), 207.

Tariff Commission's Recommendations Re: Alcohol Price Structure. (XXXIX—6-4-70), 81-82.

Tariff Commission recommendations Re: Drug Industry. (XXXVI—23-2-70), 153-54; (XXXVIII—30-3-70), 127.

**TASHKENT AGREEMENT :**

Land, Air and Territorial Water Violations by Pakistan after Tashkent Agreement. (XXXVI—25-2-70), 80.

Number of Violations of Tashkent Agreement. (XXXVI—25-2-70), 80-81.

U. S. S. R. help in bilateral implementation of Tashkent Agreement. (XXXVII—18-3-70), 69.

**TATA CONCERNS :**

Application from TISCO for installation of Plate Mill. (XXXVI—3-3-70), 156-57.

Appointment of a former Chief Engineer in communications Ministry in a Tata Firm. (XXXVI—24-2-70), 125-28.

Demand for Central Takeover of Tata concerns in Jamshedpur. (XXXVI—24-2-70), 186-87.

**TATAS :**

Issue of licences to Birla and Tata Groups for starting industries. (XLI—12-5-70), 66.

Modernisation of TISCO (Jamshedpur). (XXXVII—10-3-70), 95-96.

Proposal by Tatas for manufacture of Car in Collaboration with their German Partners. (XXXVI—3-3-70), 164.

Revised scheme of setting up of Fertilizer Plant at Mithapur by Tatas. (XL—27-4-70), 188-89.

**TATAS.—Contd.**

Setting up of Publishing Company by Tatas in collaboration with U. S. Firm. (XXXVII—17-3-70), 84-85.

Setting up of Tatas of a fertilizer plant at Mithapur. (XXXVI—23-2-70), 107-08.

Take-over of Tata Iron and Steel Company. (XXXIX—14-4-70), 117.

Trade talks between Tatas and Australians. (XLI—20-5-70), 128.

**TATA INSTITUTE OF FUNDAMENTAL RESEARCH :**

Research on lunar rock by Tata Institute of Fundamental Research. (XLI—15-5-70), 33-34.

**TAX (ES) :**

Burden of Direct Taxation in various countries. (XLI—18-5-70), 219.

Cases of tax evasion in Assam, Tripura and Manipur. (XLI—18-5-70), 210.

Central Taxes due from Sahu Jain group of concerns. (XLI—18-5-70), 65.

Impact of demand for arrears of taxes from the film Industry. (XLI—18-5-70), 127.

Punishment for evasion of taxes. (XLI—18-5-70), 182.

Recovery of tax arrears. (XLI—18-5-70)\* 205.

**TAX EVASION :**

Cases of tax evasion. (XL—4-5-70), 223-24.

Cases of Tax Evasion and corruption detected under Companies Act. (XXXIX—7-4-70), 181.

Complaint against Deputy Director of Inspection. (XL—27-4-70), 117-18.

Complaints regarding tax evasion and black money received by Income Tax Commissioners, Kanpur and Lucknow. (XLI—11-5-70), 192.

Estimates on evasion of taxes. (XXXVII—9-3-70), 289.

Evasion of Excise Duty by a Firm dealing in wireless Receiving Sets. (XXXIX—20-4-70), 80-81.

Evasion of taxes by various firms in Delhi and Bombay. (XXXIX—13-4-70), 41-42.

Forfeiture of property as Penalty for Tax Evasion. (XXXVI—2-3-70), 86.

**TAX EVASION.—Contd.**

- Income Tax Evaders in Film Industry. (XXXIX—20-4-70), 92-93.
- List of persons convicted on charges of Tax Evasion and Smuggling. (XL—27-4-70), 52.
- New Measure to check Tax evasion. (XXXVI—2-3-70), 103.
- Raid on Residence of an Officer of U.P. (XXXIX—20-4-70), 59-60.
- Remission of Penalties for tax evasion. (XXXVI—2-3-70), 178-79.
- Report of Committee on Tax Evasion. (XXXVI—2-3-70), 122-23.
- Shah Commission's recommendations on Tax Evasion. (XXXIX—6-4-70), 213.
- Tax evaders in Haryana. (XXXIX—13-4-70), 56.
- Use of Powers by I. T. Os. to impose penalty for tax evasion. (XXXIX—6-4-70), 118-19.

**TAXATION :**

- A. R. C.'s recommendations on Tax structure. (XXXIX—6-4-70), 212-13.
- Arrears of Taxes. (XXXVII—9-3-70), 416.
- Cession taxes to raise resources for welfare of Children. (XXXVIII—31-3-70), 129.
- Clearance of Arrears of Taxes by Persons in Film Industry. (XXIX—20-4-70), 187-88.
- Collection of Arrears of Central Taxes. (XXXIX—20-4-70), 184-85.
- Collection of Central Taxes. (XL—27-4-70), 56-58.
- Decline in the sale of goods due to taxation. (XXXIX—14-4-70), 63.
- Delhi's share in various taxes. (XXXVII—9-3-70), 91.
- Effect of Taxation on Industrial Units. (XXXIX—20-4-70), 98-99.
- Effect of Taxation Proposals in Union Government Budget on State Budget Proposals. (XXXIX—6-4-70), 169-70.
- Exemption of Jewels from Taxation. (XXXIX—6-4-70), 130.
- Expenditure on Tax Collection. (XXXIX—20-4-70), 176-77.
- Expert Committee on Tax-collection. (XXXVI—23-2-70), 68-70.
- Filing of cases against tax-payers by Danapur Cantonment Board. (XL—29-4-70), 136-37.

**TAXATION.—Contd.**

- Impact of Taxation Policy on Economic Growth. (XL—27-4-70), 45-46.
- Imposition of tax on Urban Property. (XXXVI—2-3-70), 36.
- Incidence of Direct and Indirect Taxes. (XL—4-5-70), 25-27.
- Incidence of Indirect Taxation. (XXXIX—20-4-70), 145.
- Incidence of Taxation. (XXXVI—23-2-70), 207-08.
- Incidence of Taxation in India. (XXXVIII—30-3-70), 133.
- Motor Vehicles Tax. (XXXVII—13-3-70), 53.
- Non-payment of Tax to Ghazipur Municipality by Opium Industries. (XXXVI—23-2-70), 191.
- Outstanding amount of central taxes from Modi Industries and Mohan Nagar Industries. (XXXVII—16-3-70), 33-34.
- Outstanding Amount of Taxes against Shri Shankar Dayal Singh. (XXXIX—6-4-70), 151-52.
- Probe into Tax Structure. (XXXIX—20-4-70), 43-44.
- Realisation of bridge-tax for crossing over certain bridges. (XXXVIII—24-3-70), 196.
- Recovery of Income Tax, Wealth Tax and Gift Tax from M/s Cine Sales Corporation. (XXXIX—20-4-70), 186-87.
- Recommendations of Administrative Reforms Commission on Direct Taxes. (XL—4-5-70), 177-78.
- Recommendations of Administrative Reforms Commission on Tax structure (XXXVI—23-2-70), 136.
- Representation by Inhabitants of Yol Camp against imposition of enhanced rates of Taxation in Cantonment area. (XXXVII—4-3-70), 181.
- Tax arrears. (XL—4-5-70), 134-35.
- Tax on agricultural land. (XXXVII—16-3-70), 117.
- Writing off of Tax Arrears against Shri Haridas Mundhra. (XXXIX—20-4-70), 23-28.
- Write-off of tax arrears by Delhi Municipal Corporation. (XXXVII—9-3-70), 90.

*Debates*

- Experts Committee on Tax Collection. (H. A. H. Dis.) (XXXVI—2-3-70), 336-52.

## TEA :

- Decline in production of tea. (XXXVI—25-2-70), 160-61.
- Default in shipments of tea bought by foreigners. (XLI—13-5-70), 76.
- Establishment of joint tea Consortium by India and Ceylon. (XXXVIII—25-3-70), 141-46.
- Excise duty on tea. (XLI—20-5-70), 170.
- Export of tea. (XXXVII—4-3-70), 32-35, 55-56; (XLI—6-5-70), 139-34.
- Export of Tea to U. S. S. R. (XL—22-4-70), 45.
- Increase in rate of Tea served at Railway Stations. (XXXIX—7-4-70), 162-63.
- Levy of uniform excise duty and abolition of export duty on tea. (XXXVII—4-3-70), 77-78.
- Loss of Export Market in Tea. (XL—22-4-70), 180.
- Manufacture of Instant Tea by M/s Coca Cola Export Corporation. (XL—29-4-70), 38-39.
- Nationalisation of export of jute and tea. (XLI—20-5-70), 55.
- Opposition to the increase of excise duty on tea. (XXXVII—11-3-70), 189.
- Production in Rubber, Tea and Coffee Plantations. (XL—29-4-70), 99-100.
- Production of caffeine from Tea Waste. (XXXVII—11-3-70), 85-86.
- Quota for tea export between India and Ceylon. (XXXVII—11-3-70), 41-42.
- Standards for Himachal Pradesh and Uttar Pradesh Black and Green Tea. (XXXVII—9-3-70), 417.
- Strike in Tea Warehouses. (XL—29-4-70), 31-35.

## TEA BOARD :

- Charter of Demands submitted by tea board employees. (XL—29-4-70), 158.
- Cochin office of Tea Board. (XXXVIII—25-3-70), 107-08.
- Constitution of tea board. (XXXVII—4-3-70), 60.
- Conversion of the Tea Board into a Public Sector Tea Marketing Corporation. (XXXVIII—25-3-70), 102.
- Grant of Bonus to Coffee/Tea Board employees. (XXXVIII—25-3-70), 108.
- Reform in tea board. (XLI—13-5-70), 164.
- Staff in Tea Board. (XLI—6-5-70), 152-53.
- Purchase of tea estates in Assam by O. N. D. C. (XLI—11-5-70), 46.

## TEA GARDEN(S) :

- Closure of tea gardens. (XXXVII—18-3-70), 80-82.
- Evasion of income tax by the owners of tea gardens of Assam. (XXXVII—16-3-70) 120-21.
- Nationalisation of Foreign owned tea plantations in Kerala. (XL—29-4-70), 174-75.

## TEA INDUSTRY :

- Indo-Ceylon agreement about tea Industry. (XL—29-4-70), 89.
- Modern tea factory at Palampur. (XL—29-4-70), 156.
- Recommendations of Barooah Committee on Tea Industry. (XXXVI—25-2-70), 77.
- Setting up of tea factory. (XXXVII—1-3-70), 132.

## TEACHERS :

- Additional assistance by Central Government to U. P. Government for implementing agreement with secondary schools teachers association. (XXXVIII—3-4-70), 154-55.
- Arcars of pay of Delhi Municipal Corporation Teachers. (XXXVI—27-3-70), 124-25.
- Confirmation of civilians school teachers employed in defence service. (XXXVII—18-3-70), 185-86.
- Confirmation of teachers of Andaman and Nicobar Islands. (XXXVII—9-3-70), 169.
- Deductions of Income-tax from Pay-Bills of Teachers in Delhi. (XXXIX—17-4-70), 139-40.
- Demands of Primary and Secondary School Teachers. (XXXIX—17-4-70), 7-18.
- Demonstration by Haryana teachers. (XXXVIII—24-3-70), 174.
- Enhancement of Pay Scales of Delhi Teachers. (XXXIX—17-4-70), 55-57.
- Grant of increment and revised scales of pay to teachers employed in railway schools. (XLI—19-5-70), 142.
- Implementation of Triple Benefit Scheme for primary and Higher Secondary School Teachers. (XXXIX—10-4-70), 39.
- Memorandum by West Bengal Head-Master's Association. (XLI—8-5-70), 85.
- Memorandum from JTC/JAV/CT Teachers of Delhi. (XL—1-5-70), 153-54.

**TEACHERS—Contd.**

- Payment to Teachers of Christian Mission Colleges and Schools in Bihar. (XXXVII—13-3-70), 77-78.
- Pay-scale of primary school teachers. (XXXVII—3-4-70), 116-17.
- Pay scales of teachers in railway schools. (XLI—5-5-70), 110.
- Recruitment of Indian teachers for Ethiopia. (XXXVIII—3-4-70), 92-93.
- Representations from Non-Gazetted Officers and Teacher of Himachal Pradesh. (XXXVII—13-3-70), 147.
- Reservation quota for Scheduled Castes and Scheduled Tribes for posts of post-Graduate Teachers in Delhi Administration. (XXXVIII—24-3-70), 167-68.
- Revised pay scales for teachers in rural institututes. (XL—1-5-70), 153.
- Revising of Pay and Allowance of Teachers in Uttar Pradesh. (XXXVI—27-2-70), 155-57.
- Salaries of Teachers in Railway Schools. (XXXIX—7-4-70), 72-73.
- Selection Grades for Teachers. (XXXIX—17-4-70), 93-94.
- Selection grades for teachers in States. (XLI—15-5-70), 70-71.
- Selection Grade Scale for Teachers of Government-aided Schools, Manipur. (XXXVII—13-3-70), 169-70.
- Seniority among L. P. School Teachers, Manipur. (XL—24-4-70), 107.
- Service conditions of Delhi University Teachers. (XL—1-5-70), 67-68.
- Setting up of Centres for teaching regional languages to teachers. (XXXVI—27-2-70), 189.
- Temporary teachers of Rajasthan University and its affiliated Colleges. (XXXVII—9-3-70), 250.
- Terms and conditions of service for recruitment of Civilian School Teachers in Defence Departments. (XXXIX—8-4-70), 173-74.
- Transfer of teachers of Danapur and Anisabad Central Schools. (XLI—15-5-70), 110-11.
- Two sales of remuneration for College teachers. (XL—1-5-70), 52-53.
- Untrained non-Matriculate Teachers in Manipur Elementary Schools. (XXXVII—13-3-70), 169.

**TEACHERS—Contd.***Debates*

- Demand of Teachers (Pet) (XXXVI—2-3-70), 275.

**TECHNICAL CONSULTANCY SERVICE :**

- Development of Technical Consultancy Service. (XXXIX—7-4-70), 73-74.

**TECHNOLOGISTS:**

- Engineers and technologists engaged in design activity. (XXXVIII—3-4-70), 63-64.
- Report of Committee of Technical Experts on Scooters. (XXXIX—7-4-70), 157-58.

**TECHNOLOGY:**

- Central Agency for acquiring technical know-how. (XXXVIII—31-3-70), 75.
- Foreign Technical know-how for Mines and Metals projects. (XXXVII—9-3-70), 275.
- Indo-British Joint Venture in Technology. (XXXVII—17-3-70), 119.
- Indo-British talks for Technological and Economic Cooperation. (XXIX—7-4-70), 41-42.
- Technical Know-how from U. S. A. (XXXIX—7-4-70), 77-79.
- Technological Policy Statement. (XXXVII—4-3-70), 72.
- Utilisation of foreign technical know-how. (XL—21-4-70), 48-49.

**TEJA :**

- Extradition of Dr. Dharma Teja and Smt. Teja. (XXXVI—25-2-70), 95-96.

**TELECASTING TECHNIQUE :**

- Lack of Proper Technique of Telecasting. (XXXIX—9-4-70), 59-60.

**TELE-COMMUNICATION :**

- Expansion of Tele-Communication Service in Collaboration with Japan. (XXVIII—2-4-70), 16-22.
- Job Analysis of posts in Singal and Telecommunications Department on Indian Railways. (XXXIX—14-4-70), 16-18.
- Micro-wave link between Calicut-Coimbatore. (XL—30-4-70), 156-57.
- Telecommunication equipment for High Speed Transmission. (XXXVIII—24-3-70), 97-98.

## TELENGANA :

- Conference of Telengana Praja Samithi held in Hyderabad. (XXXVII—13-3-70), 124-25.
- Fire to a carriage of a Secunderabad bound Suburban Train by Telengana agitators. (XXXIX—14-4-70), 53.
- Greater Autonomy to Telengana Region. (XXXVII—9-3-70), 227.
- Solution of Telengana Problem. (XXXVIII—24-3-70), 106-07.
- Special assistance for development of Telangana and Rayalaseema. (XXXVI—25-2-70), 164-65.
- Talks held in Delhi with Telengana Leaders. (XXXVII—9-3-70), 37.
- Telengana problem. (XLI—15-5-70), 48-52.

*Debates*

- Telengana Problem. (Dis.) (XLI—18-5-70), 283-368.

## TELEPHONE :

- Alleged misuse of Telephone Calls by Food and Agricultural Minister. (XXXVI—26-2-70), 128-29.
- Applications pending for Telephone connection in Calcutta. (XXXVI—26-2-70) 216.
- Applications pending with Karol Bagh Telephone Exchange, Delhi for Telephone connection. (XLI—14-5-70), 212.
- Assurance given by former Minister regarding installation of telephone at the residency of M. P. (XXXVIII—26-3-70), 166-67.
- Constitution of Telephone advisory committees for important cities. (XXXVII—5-3-70), 191-92.
- Construction of Meerut Rohtra-Binauli Direct Telephone Line. (XXVIII—2-4-70), 105.
- Criteria adopted for nominating M. Ps to Telephone Advisory Committees. (XLI—14-5-70), 195-96.
- Delay in getting trunk call to north Bihar cities of Samastipur, Darbhanga and Madhubani. (XLI—7-5-70), 125-26.
- Delay in installation of Direct Telephone Line between Bhind and Etawah. (XXXIII—2-4-70), 111.
- Demand of Telephone for Kantafod (Madhya Pradesh). (XL—23-4-70), 210-11.
- Direct Dialling system between Delhi-Calcutta and Delhi-Bombay. (XXXVIII—26-3-70), 206-07. (XLI—7-5-70), 127-28.
- Direct Telephone connection between Bonti-Sawai Madhopur. (XLI—14-5-70) 198-99.

## TELEPHONE(S)—Contd.

- Direct Telephone line between Charkhi Dadri-Delhi and Charkhi Dadri-Rohtak. (XXXVI—26-2-70), 140-41.
- Direct telephone link between Bina Lalitpur and Jatara Mararanipur Chhaturpur in Madhya Pradesh. (XXXVIII—26-3-70), 184.
- Direct Telephone line between Sawai Madhopur-Jaipur and Gangapur-Jaipur. (XXXIX—9-4-70), 79-80.
- Direct trunk line between Jaipur-Kota. (XLI—7-5-70), 120.
- Disconnection of Government telephone in Goa due to nonpayment of telephones dues. (XXXIX—16-4-70), 90.
- District telephone link between Delhi-Madurari. (XXVII—12-3-70), 124-25.
- Expenditure incurred on telephones provided at residence of officers of Central Government. (XXXVIII—26-3-70), 216-17.
- Expansion of Telephone Facilities in Punjab, Haryana and Himachal Pradesh. (XXVI—26-2-70), 87-88.
- Extension of telephone service in rural areas. (XXXIX—16-4-70), 97.
- Failure of Trunk Telephone Lines in Hooshangabad Circle, Madhya Pradesh. (XLI—14-5-70), 121.
- Faulty telephone Bill submitted by Delhi Telephones District. (XXXVII—12-3-70), 13-21.
- Frequent failure of Telephone Exchanges in certain districts of Andhra Pradesh. (XLI—14-5-70), 190.
- Imposition of application fees for Telephone Connection. (XLI—14-5-70), 81-82.
- Increase in rates of PP Telephone Calls. (XLI—7-5-70), 40-41.
- Installation of Telephones in M. P.'s Home Towns/Villages. (XXXVII—5-3-70), 85.
- Introduction of direct dialling system during 1970-71. (XXXVII—12-3-70), 146-47.
- Introduction of subscribers trunk dialling system from Madras to other cities. (XLI—7-5-70), 157.
- Issue of Telephone Directory in Hindi. (XLI—14-5-70), 142-44.
- Laying of S. A. X. Telephone Cables in Lalsot in Jaipur Division. (XLI—14-5-70), 198.
- Maintenance of Public Telephones in Big Cities. (XLI—14-5-70), 187.

**TELEPHONE(S)—Contd.**

- Non-implementation of Development Schemes of Telephone Exchanges and opening of Public Call Offices in U.P. due to non-availability of Telephone Equipment. (XLI—14-5-70), 66.
- Non-reimbursement of telephone bill of Members of Parliament due to recovery of extra charge in absence of Telephone Exchange in that area. (XL—23-4-70), 83-85.
- Permission to private sector units to manufacture telephone cables (XL—21-4-70), 143-44.
- Post Office and Telephone facilities in Sawai Madhopur as Backward area. (XXXIX—9-4-70), 134-35.
- Postal, Telegraph and Telephone facilities in Janskar, Ladakh. (XLI—14-5-70), 183-84.
- Production of telephone equipment to meet the Demand of Telephone connections. (XXXIX—16-4-70), 60.
- Progress of construction of Automatic Telephone Exchange at Nizamabad (Andhra Pradesh). (XLI—14-5-70), 188-89.
- Progress of Construction of Idgah Telephone Exchange, Delhi. (XLI—14-5-70), 213.
- Provision of telephones for police stations of dacoit infested districts of Tikamgarh and Chhatarpur in M. P. (XXXVIII—26-3-70), 182-84.
- Repairs of Telephone Lines of Nasik Distt. in Maharashtra. (XXXIX—9-4-70), 70.
- Representations against imposition of application fee for telephone connections. (XXXI—16-4-70), 79.
- Sanction of Telephone connections to Journalists under exempted category. (XXXVI—26-2-70), 171-72.
- Scheme for giving Telephones on Partnership Basis. (XXXVII—5-3-70), 122.
- Setting of Public Telephone Exchanges in villages of Maharashtra during Fourth Plan. (XLI—14-5-70), 166-68.
- Short Supply of Telephone Material by Indian Telephonic Industries and its effect on Development of Meerut Division. (XXVIII—2-4-70), 37-38.
- Shortage of Telephone Equipment. (XXIX—9-4-70), 5-15.
- Steps taken to improve telephone service in Saharsa, Banmankhi, Farbesganj and Khagiya. (XLI—14-5-70), 154-55.

**TELEPHONE(S)—Contd.**

- Steps to increase production of Telephone Cable for Extension of Telephone Services. (XXXIX—9-4-70), 50-51.
- Subscriber trunk dialling system between Delhi and Nagpur. (XXXVII—12-3-70), 199.
- Subscribers' Trunk Dialling System between Gandhinagar and other cities. (XXXVIII—26-3-70), 248-49.
- Survey of direct and internal telephone connection in Government Departments in Delhi. (XLI—7-5-70), 91.
- Tapping of telephones of opposition Members of Parliament in Delhi. (XXXVIII—26-3-70), 91-92.
- Telephone advisory committee for Chandigarh and Delhi. (XXXIX—16-4-70), 80.
- Telephone Advisory Committees for Manipur, Tripura, NEFA and Nagaland. (XL—23-4-70), 150.
- Telephones and telegraph offices block development offices of hill areas of UP. (XXXVIII—26-3-70), 76-77.
- Telephone and telegraph services in rural areas under Fourth Plan. (XLI—7-5-70), 38-39.
- Telephone bills outstanding against firms persons in Bihar. (XXVIII—2-4-70), 123.
- Telephone Bills outstanding in Bihar. (XL—23-4-70), 114-15.
- Telephone calls by Minister of Industrial Development, Internal Trade and Company Affairs. (XXXVI—3-3-70), 192-93.
- Telephone connections in Bombay, Delhi, Madras and Calcutta. (XXXVI—26-2-70), 215-16.
- Telephone Development Plan for Kolaba (Maharashtra). (XXXVII—12-3-70), 176-78.
- Telephone Directory for Punjab. (XLI—14-5-70), 153-54.
- Telephone dues outstanding upto 31-3-70. (XL—30-4-70), 120.
- Telephone facilities for Panchayat Centres in Kota (Rajasthan). (XLI—7-5-70), 119-20.
- Telephone facilities in Unhal town in Madhya Pradesh. (XLI—7-5-70), 118-19.
- Telephones in Rural areas. (XL—20-4-70), 62.



**TELEPHONE(S)—Contd.**

Telephones Installed in Madhya Pradesh. (XXXVII—12-3-70), 91-92.

Telephones Installed in Ujjain (Madhya Pradesh). (XL—30-4-70), 150-51.

Telephone link between Madhawapur-Madhubani. (XLI—14-5-70), 113-14.

Telephones provided to newspapers and journalists from New Delhi Connaught place exchange area under exempted category. (XXXVIII—26-3-70), 164-65.

Telephone Service in Express/Mail Trains. (XXXIX—14-4-70), 139.

Trunk automatic exchanges. (XXXIX—16-4-70), 51.

Trunk call bills of Ministers. (XXXVIII—26-3-70), 86-87.

Trunk-Call frauds. (XXXVII—12-3-70), 52.

Unsatisfactory Telephone Service in Lahar. (Madhya Pradesh). (XXXVI—26-2-70), 223-24.

**TELEPHONE CONNECTION :**

Application fee for Telephone connection. (XXXVII—5-3-70), 121.

Applications for Telephone Connections under "Own Your Telephone" pending in M. P. (XXXIX—9-4-70), 40.

Applications pending for Telephone connections in the country. (XXXVII—5-3-70), 215.

Applications pending for Telephone Connection in Gwalior. (XXVIII—2-4-70), 142.

Applications pending for Telephone Connection in Jaipur. (XL—30-4-70), 65-66.

Applications pending for Telephone Connections in Madhya Pradesh. (XXXVII—12-3-70), 173-74.

Applications pending for Telephone connections in Maharashtra. (XXVIII—2-4-70), 149.

Applications pending for telephone connection in Nagpur. (XXXVII—12-3-70), 199-200.

Applications pending for Telephone Connections in Punjab and Haryana. (XXXIX—9-4-70), 124.

Applications pending for telephone connections in Rajasthan. (XL—30-4-70), 69.

**TELEPHONE CONNECTION.—Contd.**

Application pending for telephone connections to Members of Parliament at their residential places. (XL—30-4-70), 153-54.

Application pending for Telephone Connections under exempted Category in Delhi. (XL—23-4-70), 144-46.

Complaint against sub-divisional officer, Telephones, Udaipur (XLI—7-5-70), 150.

Telephone connection to Haji Mastan Mirza of Bombay under exempted category. (XXVIII—2-4-70) 174-75; (XL—23-4-70), 196-97.

**TELEPHONE DIRECTORY :**

Delay in issue of Telephone Directory for Calcutta. (XL—23-4-70), 198-99.

Printing of telephone directories for Punjab (XXXVIII—26-3-70) 150-51.

Telephone directory for Bihar circle. (XLI—7-5-70), 160-61.

**TELEPHONE EXCHANGES:**

Automatic exchanges installed in Bihar during last two years. (XL—30-4-70), 155.

Automatic Telephone exchange at Gorakhpur. (XXXVII—5-3-70), 147-48.

Automatic Telephone Exchange at Imphal. (XXXVII—5-3-70), 126-27.

Automatic Telephone Exchange at Yeotmal (Maharashtra). (XXXVI—26-2-70), 117.

Delay in construction of Post Office Building and Telephone Exchange in Baid, Madhya Pradesh (XXVIII—2-4-70), 110-11.

Direct linking of Meerut Telephone Exchange with Delhi Telephone Exchange. (XXXIX—9-4-70), 130.

Non-reimbursement of telephone Bill of Members of Parliament due to recovery of extra charge in absence of Telephone Exchange in that area. (XL—23-4-70), 83-85.

Posts and Telegraph offices and Telephone Exchanges in Balasore District, Orissa. (XXXVII—12-3-70), 158-60.

Shortage of engineers in telephone exchanges in Rajasthan (XLI—5-7-70), 119.

Telephone Exchanges at Sangrampur and Asarganj Bihar. (XXXVII—5-3-70), 138.

**T L PHONE EXCHANGES—Contd.**

- Telephone Exchange in U. P. and Tamil Nadu. (XXXVII—5-3-70), 218.
- Use of Telephone Exchange building at Meerut. (XXVIII—2-4-70), 104-05.
- Villages provided with Post Offices and Telephone Exchanges in Junagad Distr Gujarat. VI—12-3-70),
- Villages provided with Post Offices and Telephone Exchanges in Yeotmal District, Maharashtra. (XXVIII—2-4-70), 150.

**TELEPRINTERS:**

- Installation of teleprinters in Devnagari Script and their product — 7-5-70), 103-04.
- Manufacture of Teleprinters. (XXXIX—9-4-70), 121-22.
- Teleprinter service at Trivandrum Railway Station. (XXXVI—24-2-70), 132.

**TELESCOPE:**

- Installation of Astronomical Telescope in India. (XXXVII—9-3-70), 128.
- Setting up of projects for manufacture of telescopic equipments. (XXXVII—17-3-70), 83-84.

**TELEVISION :**

- Amnesty to Unlicensed T. V. Set Owners. (XL—23-4-70), 54.
- Appointment of a committee of MPs. and experts for revising the existing structure of production of T.V. sets. (XLI—20-5-70), 76.
- Autonomous body for T. V. expansion. (XXXVIII—26-3-70), 55.
- Carnatic vocal recitation in Television. (XXXVII—12-3-70), 70-71.
- Commercial TV conference. (XLI—7-5-70), 39-40.
- Comparative study on T. V. Developments in India and Pakistan. (XXXIX—9-4-70), 109-10.
- Excise Duty on T. V. Sets. (XXXIX—20-4-70), 94-95.
- Expenditure involved in T. V. Centre for Srinagar. (XXXIX—9-4-70), 101.
- Extension of Delhi T. V. Range. (XXXIX—9-4-70), 45.

**TELEVISION—Contd.**

- Extension of television to cities during Fourth Five-Year Plan. (XXXVII—12-3-70), 105-06.
- Grant of licences for Manufacture of T.V. Sets. (XII—6-5-70), 78.
- Ground based T. V. net work. (XLI—7-5-70), 59.
- Hackneyed Delhi T. V. Programmes. (XL—23-4-70), 98.
- Import of T. V. Receivers proving a hindrance in the way of T. V. Expansion programme. (XXXVII—18-3-70), 72-74.
- Issue of import Permit for gift of T. V. sets from relatives abroad. (XXXVII—4-3-70), 58.
- Japanese help in T. V. expansion in India. (XXXVIII—26-3-70), 236.
- Lost of Proper Technique of Telecashing (XXXIX—9-4-70), 59-60.
- Lenin Centenary programmes to be delayed by A. I. R. and Television. (XL—30-4-70), 55.
- Licences issued for Radios, Transistors and T. V. Sets. (XL—23-4-70), 127-28.
- Manufacture of T. V. Sets. (XXXVIII—1-4-70), 85.
- Manufacture of T. V. sets at Pilani. (XLI—13-5-70), 72.
- Manufacture of T. V. sets by small scale industries Development Organisation. (XL—29-4-70), 66-67.
- Number of television sets in New Delhi. (XL—30-4-70), 134-35.
- Only foreigners reacting to Indian music televised. (XLI—7-5-70), 35-36.
- Opinion Survey on introduction of Advertisements over T. V. (XL—23-4-70), 51-52.
- Payment's for working on T. V. programmes. (XXXVII—12-3-70), 70.
- Production of T. V. Sets. (XXXVII—4-3-70), 80-81.
- Progress of T. V. station, Bombay. (XXXIX—16-4-70), 95.
- Radio and Television clubs in rural areas. (XL—23-4-70), 155.
- Shifting of South Avenue T. V. (XXXVIII—26-3-70), 164.
- Supply of television sets on Cheap rates. (XL—22-4-70), 86.

**TELEVISION—Contd.**

- T. V. for Ahmedabad. (XXXIX—9-4-70), 71-72.
- T. V. for Punjab. (XXVIII—2-4-70), 36.
- T. V. in South Avenue, New Delhi. (XXXIX—16-4-70), 110.
- Television average via Synchronous Satellite System. (XXXVII—5-3-70), 56.
- T. V. Sets available in India. (XL—29-4-70), 72-73.
- T. V. Set brought by a Cabinet Minister from abroad without paying any tax. (XL—27-4-70), 81-82.
- T. V. sets for M. Ps. (XLI—7-5-70), 163-64.
- T. V. Station at Darbanga, Bihar. (XL—30-4-70), 135.
- Tenders for the Construction of a Television Tower at Worli, Bomb. y. (XXXIX—6-4-70), 67-68.
- West German proposal to collaborate in T. V. expansion in India. (XXXIX—16-4-70), 31.
- Working hours of staff artistes for A. I. R. and T. V. (XXXVIII—26-3-70), 172.

**TELEX SERVICE:**

- Development of Telex Service. (XXXVII—5-3-70), 68-69.
- Telex Exchange during Fourth Plan. (XL—23-4-70), 157-58.

**TELLICHERRY :**

- Over-bridge at level crossing near Tellicherry Railway Station (Southern Railway). (XXXIX—7-4-70), 75.

**TEMPLES :**

- Description of temples and Gurudwaras in Pakistan. (XXXVIII—1-4-70), 119.
- Management of big Temples. (XXXVI—3-3-70) 60.
- Renovation of Temples by UNESCO. (XXXVII—93-3-70), 154.
- Temple of Lord Lingaraj in Bhuvaneshwar. (XXXVII—13-3-70), 145.
- Transfer of temple at Gangai Konda-Chozhapuram, Tamil Nadu. (XLI—8-5-70), 145.

**TERRITORIAL ARMY :**

- Appointment of a Committee for revising terms and conditions of service of Territorial Army. (XL—29-4-70), 177-78.
- Number of persons from Madhya Pradesh Enrolled in Territorial Army. (XLI—6-5-70), 109-10.

**TERRITORIAL WATERS:**

- Espionage by U. S. A. in Indian Territorial Waters. (XXXVII—4-3-70), 68-69.
- Territorial waters of India. (XLI—6-5-70), 35-36.

**TEST TUBE BABY(IES) :**

- Production of Test Tube Babies. (XL—27-4-70), 225.

**TETRACYCLINE :**

- Marketing of Tetracycline in India under Different Branch names by American Firms. (XXXIX—20-4-70), 90-92.

**TEXT BOOKS:**

- All India Conference of School Text-books. (XXXVII—9-3-70), 150.
- Frequent changes in text books prescribed for Schools. (XXXVIII—24-3-70), 222-23.
- Grants to States for translation of text book in different Indian languages. (XXXVII—9-3-70), 182.
- Parts of India shown as parts of Islamic world in Syrian Text Book. (XXXVII—18-3-70), 136-37.
- Printing of Text-books under Indo-American Text-book programme. (XXXIX—17-4-70), 157.
- Scheme to print low priced Text-books for Colleges. (XXXIX—17-4-70), 157.
- Setting up of Natilnal Board of School Text-books for periodical Review of Text-books. (XXXVII—9-3-70), 42.
- Suggestion regarding production of school text-books on All-India Basis. (XXXVII—9-3-70), 126.

**TEXTILES(S) :**

- Abolition of duty on cheap mill made cloth. (XLI—20-5-70), 82.
- Crisis in Textile Industry in Tamil Nadu. (XXXVI—25-2-70), 59-60.
- Demand for increasing prices of controlled varieties of cloth. (XL—29-4-70), 44-45.
- Export of Textiles. (XXXVII—4-3-70), 59-60; (XLI—6-5-70), 123-24.
- Export of Textiles from Haryana. (XLI—6-5-70), 137.
- Export of textile to U. K. (XXXVII—11-3-70), 144-45; (XXXVII—18-3-70), 109-10.

TEXTILE(S)—Contd.

- Export of Textiles to U. S. A. (XLI—6-5-70), 115-16.
- Loss of lead in U. K. Textile Market to Switzerland. (XXXVII—4-3-70), 200-01.
- Manufacture of weaving machines for cotton and jute textiles. (XLI—5-5-70), 76.
- Rejection of the recommendations made by the Textile Organisation Committee. (XXXIX—8-4-70), 114.
- Export of textiles. (XLI—20-5-70), 168.
- Modernisation of textile industry. (XXI—13-5-70), 92.

TEXTILE MILLS:

- Accumulation of unauthorised stocks of cotton by the textile mills. (XL—22-4-70), 95.
- Closure of Textile Mills in Madhya Pradesh. (XXXIX—8-4-70), 133-34.
- Closure of textile Mills in West Bengal. (XLI—6-5-70), 126-27.
- Co-operative Textile Mills. (XXXVIII—1-4-70), 143.
- Deposit of employees' provident fund by textile mills in Madhya Pradesh. (XXXVIII—26-3-70), 103-04.
- Implementation of second textile wage board recommendations in textile Mills taken over by National Textile Corporation. (XLI—14-5-70), 68-69.
- Licence for setting up a Cloth Mill at Akola. (XL—22-4-70), 98.
- Mills run by the Authorised Controllers in Maharashtra. (XL—22-3-70), 54.
- Non-payment of E. P. F. and E. S. I. dues by textile mills in Kanpur. (XXXIX—16-4-70), 92.
- Rehabilitation of export Oriented Textile Mills. (XLI—6-5-70), 37.
- Reopening of taken over Textile Mills. (XXXVI—25-2-70), 56.
- Report of Official Group on Merger of weaker Textile Mills with stronger Mills. (XXXVI—25-2-70), 158-59.
- Setting up of new textile mills. (XLI—20-5-70), 105.
- Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 1-4.
- Shortage in supply of cotton to Textile Mills. (XXXVII—11-3-70), 190-91.

TEXTILE MILLS—Contd.

- Survey of Technical and Financial working of marginal and weak Textile Mills. (XXXVI—25-2-70), 159-60.
- Taken over textile Mills. (XLI—29-4-70), 176-77.
- Taking over of closed Textile Mills. (XXXVII—4-3-70), 84-85; (XXXVIII—1-4-70), 117.
- Taking over of textile mills. (XLI—13-5-70), 94.
- Taking over of textile mills in Maharashtra. (XLI—13-5-70), 70.
- Taking over of the textile mills in Gujrat. (XLI—13-5-70), 68.
- Textile Mill taken over by Government. (XXXVI—25-2-70), 55-56.
- Working of the textile mills taken over by the national textile corporation in Tamil Nadu. (XLI—20-5-70), 54-55.

TEXTILE REORGANISATION COMMITTEE:

- Recommendation of the textile reorganisation Committee appointed by the Gujarat Govt. (XXXVII—11-3-70), 118.

TEJPUR :

- Death of an I. A. F. officer in Tezpur. (XXXVIII—25-3-70), 140.

THAILAND:

- Cancellation of Treaties by Thailand with India. (XL—22-4-70), 34.
- Indian delegation to Thailand. (XXXVII—4-3-70), 191-192.

THAKUR PAPER MILLS, SAMASTHI PUR :

- Ashok paper Mills, Darbhanga and Thakur Paper Mills, Smasthipur. (XXXVII—17-3-70), 155-56.

THAQAFAT-UL-HIND MAGAZINE :

- Contents of Magazine "Thaqafat-Ul-Hind" (XXXVIII—24-3-70), 157-58.
- Printing of Thaqafat-Ul-Hind Magazine. (XXXVIII—24-3-70), 51-52.

THEATRICAL FIRMS(S) :

- Directors of theatrical firms in Delhi and Bombay. (XXXVIII—24-3-70), 375-76.

THEKKADY WILD LIFE SANCTUARY ;

- Disappearance of tigers from Thekkady Wild Life Sanctuary. (XXXIX—17-4-70)

**THEFT(S) :**

Amendment in P & T Act in connection with copper wire theft. (XXXIX—16-4-70), 125.

Enquiry into thefts from machine shops and loco-shed, Bhopal. (XXXVIII—24-3-70), 325-26.

Incidence of Chain Pulling and Theft case on Southern Railway. (XXXVI—3-3-70), 40-41.

Incidents of thefts at Saharanpur Railway Station (Northern Railway). (XXXIX—7-4-70), 180-81.

Theft of cables in Korba Region o N. C. D. C. (XXXVI—23-2-70), 83-84.

Theft of pig Iron and Aluminium Sheets from Railway Wagons in Asansol. (XXXIX—7-4-70), 179-80.

Theft of transformer of D. E. S. U. (XXXVII—11-3-70), 45-46.

Theft cases in Bhilai Steel Plant. (XXXIX—7-1-70), 140.

Theft of machine parts in Gas Plant of Heavy Engineering Corporation, Ranchi. (XXXVI—10-3-70), 77.

Theft of Machine Parts in Gas Plant of H. E. C., Ranchi. (XXXIX—7-4-70), 94-95.

Theft of stone and Terracotta Idols from museums. (XXXVI—27-2-70), 117-18.

Value of property stolen from railway goods sheds, parcel offices, platforms and stores depots. (XLI—5-5-70), 67-68.

**THERMAL PLANTS:**

Capacity of the Thermal Plant at BHATINDA (Punjab). (XXXIX—8-4-70), 87.

Setting up of Thermal Plants. (XLI—6-5-70), 75-76.

**THERMAL POWER ATION :**

Thermal power Station at Ukai n Gujarat. (XXXVII—11-3-70), 174.

**THERMOMETERS:**

Certification of thermometers by I. S. I. (XL—21-4-70), 176-77.

**THIRD ASIAN INTERNATIONAL FAIR.**  
(XXXVII—11-3-70), 187.**THORIUM :**

Technology of preparing purified Thorium. (XLI—6-5-70), 151-52.

Thorium deposits in Tamil Nadu. (XLI—6-5-70), 85.

**THUMBA :**

Rocket Launching at Thumba. (XL—29-4-70), 117.

Suka rocket launched from the Thumba rocket launching station. (XLI—20-5-70), 165-66.

Thumba Rocket Base. (XXXVI—25-2-70, 85.

**TIBET :**

Chinese Nuclear Installation in Tibet. (XXXVI—25-2-70), 178.

Clashes between Tibetans and Chinese in Lhasa. (XXXVII—11-3-70), 105-06.

Destruction of Tibetan idols by China. (XL—22-4-70), 170.

Indo-Nepal Talks on Tibet. (XXXVII—18-3-70), 102.

Sinking of workers houses at Murlidibhangdi collieries in Dhanbad District, Bihar. (XXXVIII—26-3-70), 106-07.

**TILAK SONS, M/S :**

Silver Trophy presented by M/s Tilak Sons to the Officer Commanding, 18 Punjab Regiment. (XXXVII—18-3-70), 86-87.

**TIN PLATES :**

Production and Consumption of Tin Plates. (XL—28-4-70), 12.

Production of tin plates. (XLI—29-5-70), 143.

Under utilisation of capacity to produce tin plates at Rourkela. (XLI—19-5-70), 148-49.

**TISTA PROJECT :**

Help to Pakistan for Karnfuali and Tista Projects. (XL—29-4-70), 121-22.

**TITANIUM DIOXIDE :**

roduction of Titanium dioxide. (XLI—8-5-70), 116.

**TITLE (S) :**

Use of title 'Sir'. (XXXVIII—24-3-70), 138.

**TITO, PRESIDENT :**

Yugoslav President's plans for setting Arab Israel dispute and restoring peace in middle east. (XLI—20-5-70), 88.

Complaint against excise officials by hukka tobacco cultivators in Uttar Pradesh. (XLI—11-5-70), 148-49.

## TOBACCO :

Consumption of Cigarettes, Bidis and Tobacco. (XXXIX—7-4-70), 117-18.

Evasion of excise duty by tobacco factories in Madhya Pradesh. (XXXVII—16-3-70), 56-57.

Excise duty on Tobacco. (XXXIX—6-4-70), 174.

Export of tobacco. (XL—29-4-70), 172-73.

Tobacco cultivation in Gujarat. (XLI—11-5-70), 180-81.

## TOURS ABROAD :

Foreign countries visited by Friendship Organisation members and members of Parliament. (XL—29-4-70), 175.

Foreign tours by Chairman, Atomic Energy Commission. (XLI—20-5-70), 87-88.

Foreign tours of Members and officials of the export promotion council. (XLI—20-5-70), 49-50.

Members of Parliament and Minister visiting foreign Countries. (XXXVII—9-3-70) 379.

*Debates*

Correction of answer to U. S. Q. No. 5246, dated 6-4-1970 re. visits by Ministers abroad. (XL—4-5-70), 240.

## TOURISM :

Acquainting foreign tourists with Indian culture. (XLI—15-5-70), 153-54.

Appointment of a Commission for formulating Uniform Policy on Tourism. (XXXVIII—24-3-70), 154-55.

Arrangements for plying Tourist Bus Service from Delhi to Kashmir. (XXXVIII—24-3-70), 181.

Camping site for tourists visiting Delhi. (XXXVII—9-3-70), 184.

Centres of training courses on tourism. (XL—24-4-70), 145.

Conference of directors in charge of tourist promotion. (XL—24-4-70), 41.

Dearth of publicity and information re. attractive and historical Places of Tourist interest in India. (XXXIX—17-4-70), 99.

Development of Kota and Bundi in Rajasthan as tourist centre. (XL—24-4-70), 117.

Development of Mahabalipuram as a Tourist Centre. (XL—1-5-70), 110.

## TOURISM—Contd.

Development of northern Travancore (Kerala) as a tourist centre. (XL—24-4-70), 156.

Development of Pavagadh hill in Gujarat as a tourist resort. (XXXVIII—3-4-70), 71.

Development of places of tourist Importance. (XXXVIII—24-3-70), 125-26.

Development of Ramsheela Hill near Gaya Town as Tourist Resort. (XXXVI—27-2-70), 1380-09.

Development of tourism in Gujarat. (XLI—15-5-70), 64-65.

Development of Tourism in States. (XXXVIII—24-3-70), 44-46.

Development of tourism in Tripura. (XXXVII—13-3-70), 199.

Development of Tourist Centres in Madhya Pradesh. (XXXVI—27-2-70), 99-100.

Development of Tourist Centres in States. (XXXVIII—24-3-70), 142-43.

Development of Vaishali in Bihar as Tourist Centre. (XL—1-5-70), 157.

Development of Wild Life Centres for Tourists. (XXXVII—9-3-70), 86.

Difference of opinion re. allocation for tourism during Fourth Plan. (XLI—15-5-70), 142.

Excess Price charged by Dealers for Petrol Mixed with Diesel from Tourists. (XXXIX—20-4-70), 63.

Facilities to Indian Tourists going abroad. (XXXVIII—24-3-70), 138.

Facilities to Indian Tourists going to Soviet Union. (XXXIX—10-4-70), 42.

Foreign Exchange earned from Foreign Tourists. (XXXVIII—24-3-70), 41.

Foreign Exchange earning from Tourism. (XXXIX—10-4-70), 54.

Foreign Hippie Tourists visiting India. (XXXVII—13-3-70), 143.

Foreign Tourists visiting India. (XXXVIII—24-3-70), 229-30.

Hotel Facilities for Tourists. (XXXVII—13-3-70), 64-65.

Impact of abolition of 'P' Form on Tourism. (XXXVIII—24-3-70), 159.

Inability of Indian Embassy in Italy to Supply Literature about India to Tourists. (XXXVI—27-2-70), 44-45.

## TOURISM—Contd.

- India's position among Asian countries in regard to visit of foreign tourists. (XLI—8-5-70), 117.
- Legislation to control operation of travel agents, tourist guides and hotels. (XLI—8-5-70), 39.
- Method of recruitment to Class III Clerical posts in Department of tourism. (XL—24-4-70), 137.
- Panchang brought out by Ministry of Tourism and Civil Aviation. (XXXIX—10-4-70), 191.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 35-62.
- Places of tourist interest in Maharashtra. (XL—24-4-70), 169.
- Places of tourist interest in Mysore State (XXXVIII—3-4-70), 148.
- Places of tourist interest in Western Himalayas. (XLI—15-5-70), 34-35.
- Policy guidelines for release of advertisements of India Tourism development Corporation and Department of Tourism. (XLI—8-5-70), 82.
- Problems re: International Tourism discuss at Tahiti Islands. (XL—1-5-70), 5-6.
- Proposals to attract more tourists to Madhya Pradesh. (XL—24-4-70), 140.
- Proposal to convert Onkareshwar in Madhya Pradesh into Tourist Centre. (XXXIX—17-4-70), 110-11.
- Provision made for tourist centres in current budget. (XL—1-5-70), 182-83.
- Provision of more comforts for tourists (XXXVII—9-3-70), 252.
- Provision of road facilities in Tourist resorts. (XXXVIII—24-3-70), 157.
- Restrictions on tourists visiting North Eastern Region. (XL—1-5-70), 140-41.
- Rules and Regulations applicable to Foreign Tourists. (XXXVII—13-3-70), 167-68.
- Sample survey carried out by Indian Institute of Public Opinion on Tourism in India. (XLI—8-5-70), 123.
- Setting up of hotels by India Tourism Development Corporation. (XXXVII—9-3-70), 187.
- Setting up of a Tourist Hotel at Nagpur. (XXXVII—13-3-70), 188-89.
- Schemes for promotion of tourism and development of wild life centres. (XXXV—III—3-4-70), 40-41.

## TOURISM—Contd.

- Special attractions for foreign tourists in Delhi. (XLI—8-5-70), 106.
- Statement by Chairman, Air India regarding Development of Tourist Industry. (XXXVI—27-2-70), 78-79.
- Study of "Tourism" in Universities. (XXXVIII—24-3-70), 161.
- Suggestions for removal of frontier formalities for promoting tourism. (XXXVIII—24-3-70), 216-17.
- Tourism in Rajasthan. (XL—24-4-70), 146.
- Tourism schemes for Mysore State (XLI—15-5-70), 72-73.
- Tourist Centre at Marvantha. (XXXVIII—24-3-70), 235-36.
- Tourist Centres in Kerala visited by Foreign Tourists. (XXXIX—10-4-70) 155.
- Tourist office at Pauri Garhwal District. (XXXVI—27-2-70), 165-66.
- Tourist Trade of Asian Countries. (XXXIX—10-4-70), 40.
- Tourist Traffic. (XXXVII—13-3-70), 26-29.
- Visit by Tourist to National Park. (XXXVIII—24-3-70), 162-63.
- Visit by U. A. R. Minister for Tourism to India. (XXXVIII—24-3-70), 136-37.
- Wild Life Tourism in India. (XXXVII—13-3-70), 30-42.

## TOURIST DEPARTMENT:

- Purchase of an old building at Rohtak Road Delhi by Tourist Department. (XL—1-5-70), 139-40.

## TOY INDUSTRY :

- Development of Toy Industry. (XXXVII—10-3-70), 149-50.

## TOYO ENGINEERING CO. :

- Contract given to M/s Toyo Engineering Company of Japan for supply of equipment for Goa Fertiliser Project. (XXXIX—20-4-70), 150-51.

## TRACTOR(S) :

- Acreage of land holding as basis for allotment of Tractors to ex-servicemen. (XXXVII—5-3-70), 224-25.
- Aid to farmers for purchase of tractors through Nationalised Bank. (XXXVII—12-3-70), 161-62.

**TRACTORS—Contd.**

- Allotment of light and heavy Russian Tractors to Ex-Servicemen. (XL—29-4-70), 109.
- Applications pending from farmers in Punjab and Gujarat for receipt of Tractors under Gift Scheme. (XXXIX—8-4-70), 71.
- Application received by Bihar Agro-Industries Corporation for tractors and their disposal. (XXXVIII—2-4-70), 114-15.
- Assembling of imported tractors with indigenous components (XL—23-4-70), 163-64.
- Black-marketing in the sale of Russian Tractors. (XXXVII—5-3-70), 49-50.
- Centres for Training in Tractor Driving. (XXXIX—9-4-70), 74.
- Criteria for allotting imported tractors to Agro-Industrial Corporation of States and their distribution to farmers. (XLI—14-5-70), 171-72.
- Demand for Tractors. (XXXVI—3-3-70), 127-29.
- Demand of Ferguson tractors in North India. (XLI—5-5-70), 140-41.
- Demand of States for Tractors during Fourth Plan. (XXXVI—26-2-70), 65-69.
- Demand of wheel tractors, power tillers and crawler tractors till 1973-74. (XXVIII—2-4-70), 49-50.
- Difference in allotment of tractors to U.P. & M. P. during 1968-69. (XLI—14-5-70), 104-06.
- Establishment of service station for tractors in Jalaun district. (XL—30-4-70), 87-88.
- Establishment of Tractor Plant in Public Sector. (XXXVI—24-2-70), 227.
- Gift of Tractors from abroad. (XXXVIII—1-4-70), 95.
- Gift of Tractors from Relations abroad (XXXVII—5-3-70), 75.
- Grant of import licences for spare Parts of Renault Tractors to a Vanaspati dealer of Delhi. (XL—29-4-70), 81-83.
- Grant of import licence for tractor Spare Parts to a Cooperative Society. (XL—29-4-70), 84.
- Import and Distribution of Tractors. (XXXVII—12-3-70), 184.
- Import and Manufacture of Tractors. (XXXVI—26-2-70), 70-72.

**TRACTORS—Contd.**

- Import licence granted to M/s British Motor Car Co. (P) Ltd. (XL—29-4-70), 83.
- Import of RS-09 Tractors from East Germany and Rumania. (XXXVI—26-2-70), 69-70.
- Import of tractors from East Germany and Bulgaria. (XLI—7-5-70), 131-33.
- Import of Tractors from Russia under Agreement. (XL—23-4-70), 81-83.
- Import of Tractors under Gift Scheme. (XL—22-4-70), 59.
- Imposition of restrictions on resale of tractors. (XXXVII—17-3-70), 26-28.
- Indigenous production of tractors. (XLI—5-5-70), 28-30.
- Issue of licences for new Tractor Plants. (XXXVII—17-3-70), 115.
- Light and heavy tractors received from Russia. (XL—30-4-70), 85-86.
- Loan to Rajasthan for setting up a Tractor Factory. (XLI—14-5-70), 91.
- Manufacture and distribution of 20 H.P. tractors. (XL—21-4-70), 52.
- Manufacture of discs for tillers and tractors. (XL—21-4-70), 101-02.
- Manufacture of tractors and power tillers. (XL—21-4-70), 38-40.
- Manufacturer of tractors at H.M.T. Pinjore. (XXXVII—17-3-70), 48-49.
- Manufacture of Tractors by Bharat Earth Movers. (XXXVI—25-2-70), 55.
- Manufacture of tractors in Punjab with a U. S. firm's Collaboration. (XI—28-4-70), 56.
- Manufacture of tractor with Czechoslovakia collaboration. (XL—21-4-70), 142-43.
- Manufacture of tractors with foreign collaboration. (XLI—7-5-70), 73-741.
- Misuse of imports licences for spare parts of tractors. (XLI—20-5-70), 151-52.
- Production of tractors. (XXXVII—10-2-70), 146-47.
- Production of Tractors in Government Factories at Pinjore and Durgapur. (XXXVI—3-3-70), 46-47.
- Progress made in manufacture of Tractors and Fertilisers in M. P. (XL—23-4-70), 179-80.



## TRACTORS—Contd.

- Proposal for enquiry by C. B. I. for Import of RS-09 Tractors from East Germany without previous test. (XLI—14-5-70), 189-90.
- Purchase of Tractors by D. G. S. & D. (XLI—18-5-70), 73.
- Requirement and import of tractors. (XXXVII—12-3-70), 60-61.
- Requirement of Gujarat for Tractors. (XXVIII—2-4-70), 54-55.
- Sale and Servicing of DT-14 Tractors by U. S. S. R. (XXXVII—4-3-70), 38.
- Sale of tractors and spare parts in black market. (XLI—19-5-70), 58-59.
- Scheme to supply tractors on Hire Basis to Farmers. 59-60.
- Setting up of a tractor factory in Gujarat. (XLI—12-5-70), 89-90.
- Shortage of Medium Size Tractors. (XXXVII—5-3-70), 190-91.
- Shortage of Trawlers and their manufacture. (XXXIX—9-4-70), 92.
- Supply of Tractors by U. S. A. (XXXVII—5-3-70), 79-80.
- Supply of tractors by U. S. S. R. (XXXVII—4-3-70), 41-42.
- Supply of Tube-wells, fertilisers and Tractors to step up food Production in Punjab. (XXXIX—9-4-70), 101.
- Tractors allotted to J & K State and sold in Punjab in black market. (XXVIII—2-4-70), 86-87.
- Tractor collaboration agreements. (XLI—7-5-70), 71-72.
- Tractor Factory in Public Sector. (XXXVI—3-3-70), 59.
- Tractor factory in U. P. (XXXVII—17-3-70), 59.
- Tractor manufacturing Units. (XXXVIII—24-3-70), 72-73.
- Tractors received as Gift from Foreign Countries and their Distribution. (XXXVII—4-3-70), 69-70.
- Tractors received as Gift from Foreign Countries in Gujarat State. (XXXIX—8-4-70), 55.
- Units engaged in manufacture of wheeled and crawler tractors. (XLI—19-5-70), 65-66.
- Use of Tractors for non-Agricultural purposes. (XL—23-4-70), 91-92.

## TRACTORS—Contd.

- World Bank Loan to Government of Punjab for purchase of Tractors. (XXXVI—23-2-70), 206-07.
- World Bank's Loan to Punjab for Import of Tractors. (XXXIX—20-4-70), 113-14.
- TRADE :
- Barter system in internal trade. (XLI—19-5-70), 115.
- Bilateral Trade arrangements with African countries. (XXXVI—25-2-70), 171-72.
- Columbian Trade and Economic Mission. (XL—29-4-70), 47-48.
- Commonwealth Committee on Africanisation to Trade in Africa. (XXXVII—18-3-70), 122.
- Co-ordination of export trade. (XXXVI—25-2-70), 169.
- Effect of High Prices of Commodities on internal Trade. (XXXVI—3-3-70), 194-96.
- Export trade during 1969-70. (XXXVIII—1-4-70), 22.
- Export Trade during 1970-71. (XXXVII—4-3-70), 153.
- Facilities for Nepalese trade at Indian ports. (XLI—8-5-70), 57.
- Foreign companies engaged in Internal Trade. (XXXVI—24-2-70), 91-92.
- Handling of Import and Export Trade through Indian Ships. (XXXVII—13-3-70), 155.
- Increase in trade handled by Tuticorin Port. (XXXVII—13-3-70), 122.
- India's share in World Trade. (XXXVII—18-3-70), 156-57.
- Indo-British Trade Talks. (XXXVII—18-3-70), 39.
- Indo-Czech trade relations. (XXXVIII—1-4-70), 80.
- Indo-Iran protocol for economic trade and Technical Co-operation. (XXXVIII—1-4-70), 93.
- Internal Trade carried on by Bullock Cart. (XXXVIII—24-3-70), 85.
- Measures to prevent foreign Companies from entering into Internal Trade and Commerce. (XXXVI—2-3-70), 166-67.
- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.
- Nepal's trade with Pakistan through Indian Territory. (XLI—6-5-70), 34-35.

**TRADE—Contd.**

Pattern of Rupee Trade with U. S. S. R. and other Eastern Block countries. (XXXVIII—1-4-70), 64.

Remarks about Tibet's Trade with India in a Text Book on Geography prescribed for Schools in Jammu. (XXXVII—1-3-70), 171.

Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 99.

Setting up of show rooms in Foreign Countries. (XXXVI—25-2-70), 109-10.

Setting up of Trade development authority. (XLI—20-5-70), 56-57.

Special training programme in export promotion and trade expansion. (XXXVI—25-2-70), 176-77.

Study of the production and marketing Techniques of other countries. (XXXVI—25-2-70), 30.

Talks with Mauritius Trade Delegation. (XXXVII—11-3-70), 163-64.

Tonnage of cargo ships required for coastal and overseas trade. (XXXVIII—3-4-70), 56-57.

Trade arrangements with Yugoslavia after 1972. (XXXVIII—1-4-70), 48.

Trade Conference in Nepal. (XXXVI—25-2-70), 177-78.

Trade delegation to Italy. (XXXVII—11-3-70), 1-5.

Trade Delegation to Japan and South Korea sponsored by Metal Scrap Trade Corporation Ltd. (XXXVII—18-3-70), 49-50.

Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.

Trade relations between Kashmir and Pakistan. (XLI—6-5-70), 111.

Trade relations with China. (XXXVII—4-3-70), 184.

Trade relations with European Common Market. (XXXVII—4-3-70), 119-22.

Trade relations with Nepal. (XXXVI—25-2-70), 84.

Trade talks with Malaysia. (XXXVII—11-3-70), 141-42.

Trade talks with Yugoslav Trade Minister. (XXXVIII—1-4-70), 12-17.

Trade with European Economic Community. (XLI—6-5-70), 87-88.

Trade with Latin American Countries. (XXXVII—18-3-70), 152-54.

**TRADE—Contd.**

Trade with Pakistan. (XXXVI—25-2-70), 147.

Trade with South East Asian Countries. (XXXVII—11-3-70), 142-49.

Trade with Taiwan and South Korea. (XLI—6-5-70), 33.

Trade with U. S. S. R. (XLI—6-5-70), 163.

U. S. Ambassador's statement re. Indo-U. S. Trade. (XLI—6-5-70), 31.

Use of Computer for the publication of Trade Data. (XXXVII—18-3-70), 88-89.

Venue of Third International Trade Fair, 1972. (XL—22-4-70), 151.

**TRADE AGREEMENTS:**

Agreement with Poland. (XL—29-4-70), 135.

Gold clause in trade agreements with East European countries. (XXXVIII—1-4-70), 89.

Indo-French Trade Agreement. (XLI—20-5-70), 47.

Intra-Regional Trade Arrangements. (XLI—6-5-70), 35.

Trade agreement with Ceylon. (XXXVII—4-3-70), 125-26.

Trade agreements with other countries. (XXXVII—18-3-70), 127.

Trade Agreement with Poland. (XXXVI—25-2-70), 93.

Trade agreement with Sudan. (XLI—20-5-70), 137-38.

**TRADE DELEGATION(S) :**

Visit by West German Delegation of Businessmen and Financers. (H.A.H. Dis.) (XXIX—10-4-70), 340-56.

**TRADE FAIR:**

Third international trade fair, (XLI—13-5-70), 127.

Trade pact with Hungary. (XXXVII—11-3-70), 125-26.

**TRADE UNIONS :**

Action on Representation received from un-recognised Unions. (XXXIX—7-4-70), 161-62.

Advice to unemployed youth to take up Trade Union Work. (XXXVIII—2-4-70), 119.

Applications for Registration of Trade Unions in Manipur. (XL—23-4-70), 151.

Classes among Workers due to Trade Union Rivalry. (XXXIX—9-4-70), 58.

**TRADE UNIONS—Contd.**

- Code of discipline for Trade Union Leadership. (XLI—14-5-70), 53.
- Criteria for recognition of Trade Unions of Seamen. (XXXVII—13-3-70), 45-46.
- Dealings with Trade Unions at Khetri-Copper Project. (XXVI—23-2-70), 67-68.
- Demands made by National Union of Bank Employees. (XXXIX—20-4-70), 220-21.
- Foundation of composite national union by employees of nationalised banks. (XXXIX—16-4-70), 117.
- Grant of recognition to Central Office Employees Union of I. D. P. L. (XXXVIII—30-9-70), 138.
- Inter-union rivalries among labour Force Working in Projects under the Ministry of Petroleum and Chemicals and Mines and Metals. (XXXVI—2-3-70), 78.
- Legal Power to Village Panchayats for recognising Trade Unions. (XXVIII—2-4-70), 136.
- Meeting of congress railwaymen's union at railway institute, Manapur. (XLI—19-5-70), 112-13.
- Meeting of representatives of Trade Unions to consider recommendations of National Commission on Labour. (XL—30-4-70), 50.
- Move to eliminate outsiders from Trade Unions by Andhra Pradesh. (XXVIII—2-4-70), 167.
- One Union for one Industry. (XXXVII—12-3-70), 48.
- Plan for Strong Trade Unions to Improve Management Labour Relations. (XXVIII—2-4-70), 35.
- President's assent to West Bengal and Kerala Govt.'s Bills on compulsory recognition of Trade Unions. (XXXVII—9-3-70), 106.
- Pressure on employers of Union Tyranny and abuse of trade unions. (XXXIX—16-4-70), 94.
- Recognised and Unrecognised Trade Unions in India and Gajendragadka; Commission's recommendations on Industrial Peace. (XXXVII—12-3-70), 173.
- Recognition to Chittaranjan Locomotive Works Labour Union. (XXXIX—7-4-70), 177.
- Representation by Zinc Smelter Employees Union, Udaipur. (XXXIX—20-4-70), 101-02.
- Trade Unions working in Stationery Department. (XL—30-4-70), 103.

**TRADE UNIONS—Contd.**

- Treatment of Trade Union Workers as Political Prisoners. (XXXVIII—24-3-70), 139.

**TRADER(S) :**

- Alleged Harassment of Nepalese Traders at Calcutta Port. (XXXVII—4-3-70), 177.

**TRANSFORMERS:**

- Shortage of Transformers in Kerala. (XL—29-4-70), 170.
- Theft of transformer of D.E.S.U. (XXXVII—11-3-70), 45-46.
- Transfer of staff in office of Chief Controller of Imports and Exports. (XL—29-4-70), 149-50.

**TRANSLATION BUREAU :**

- Setting up of translation Bureau. (XLI—15-5-70), 31.

**TRANSLATORS :**

- Fellowships for training of translators. (XLI—15-5-70), 34.
- Posts of Translators in Revenue and Insurance Department. (XXXIX—6-4-70), 105-06.

**TRANSISTOR(S) :**

- Allotment of Free Radio Transistors to States. (XL—23-4-70), 190.

**TRANSMITTER (S) :**

- Delay in installation of transmitters in Rajkot and Calcutta. (XLI—14-5-70), 159-60.
- High power medium wave transmitter at Jammu. (XLI—7-5-70), 143.
- Illegal Transmitters and their detection. (XXXVII—12-3-70), 180.
- Installation of powerful transmitters during Fourth Five Year Plan. (XXXVIII—26-3-70), 56.
- Progress made in Installation of Transmitters. (XLI—14-5-70), 116-17.
- Recovery of explosives and transmitters in Ahmedabad during riots. (XXXVIII—24-3-70), 210.
- Recovery of transmitter in Gujarat. (XXXVII—13-3-70), 44-45.
- Recovery of Transmitter with Russian Markings from Porters at Mangalore. (XXXIX—10-4-70), 54.
- Transmitter found in possession of Passenger at Mangalore. (XXXVIII—24-3-70), 254.

**TRANSPORT :**

- Development of river transport in Assam' (XL—24-4-70), 173.
- Disruption in river transport system in West Bengal. (XLI—8-5-70), 29.
- Expenditure of Government or Semi Govt. Transport Agencies, Undertakings. (XXXVI—27-2-70), 143-44.
- Expenditure of Government or Semi-Govt. Transport Agencies, Undertakings. (XXXVI—27-2-70), 143-44.
- Free movement of Transport Vehicles on a single point Tax system. (XXXIX—17-4-70), 158-60.
- Liberalization of restrictions on movement of Transport Vehicles. (XXXIX—17-4-70), 149.
- Mileage to be covered by Government and private Buses during Fourth Plan Period. (XXXVII—9-3-70), 161.
- Plan to include Ganga and Ghaghara for commercial water transport. (XLI—8-5-70), 157.
- Plying of Delux Buses from Delhi to other Important Cities. (XXXVII—13-3-70), 166-67.
- Provision for development of Transport. (XXXVIII—24-3-70), 54-55.
- Scheme for rapid expansion of public transport in cities. (XXXVI—27-2-70), 93.
- Transport problem in Delhi. (XL—24-4-70), 119.

**TRAVEL AGENCIES :**

- Travel agencies under Indian and Foreign Control in India. (XXXVII—13-3-70), 49-50.

**TRAVELLERS CHEQUE (S) :**

- Arrest of Gang Counterfeiting Travellers Cheques in Bombay. (XXXVIII—24-3-70), 105-06.

**TRAWLERS:**

- Thickness of Steel used in Trawlers built at Mazagaon Docks. (XL—23-4-70), 187-88.

**TRIBALS:**

- Customary rights of tribals of Bihar to collect forest produces. (XXXVII—10-3-70), 128-29.
- Grants for uplift of Bhil Bhima and other tribes of Rajasthan. (XXXVIII—24-3-70), 332-33.
- Rehabilitation of tribals in district Sholapur. (XLI—3-5-70), 84-85.

**TRIBAL AREAS :**

- Survey to determine backwardness of Tribal Areas. (XXXIX—14-4-70), 142.

**TRIBAL DEVELOPMENT BLOCKS:**

- Demand for funds for tribal development blocks in U. P. (XL—21-4-70), 151-52.
- Expenditure on tribal development block. (XL—21-4-70), 113-14.
- Location of tribal development blocks in Rajasthan. (XL—21-4-70), 116-17.
- Setting up of tribal development blocks in Rajasthan during Fourth Five Year Plan. (XL—21-4-70), 115-16.

**TRIBAL RESEARCH INSTITUTIONS :**

- Tribal Research Institution in Kerala. (XXXVII—17-3-70), 77-78.

**TRIBUNALS :**

- "Backawat Tribunal" on Krishna Godawar. Inter-State River Water Disputes (XXXIX—8-4-70), 164-65.
- Establishment of a Classification Tribunal (XXXIX—8-4-70), 138.
- Income tax tribunals. (XLI—19-5-70), 182-83.
- Setting up of Tribunal to deal with disputes arising out of implementation of land reforms. (XL—23-4-70), 156.

**TROILAKYA NATH CHAKRAVARTY :**

- Help to Troilakya Nath Chakravarty to come to India from Pakistan for medical treatment. (XL—22-4-70), 205.

**TRINIDAD :**

- Indian factory gutted in Trinidad riots. (XXXIX—8-4-70), 91-92.
- Maltreatment meted out to Indians residing in Trinidad. (XLI—20-5-70), 7-14.

**TRIPURA :**

- Anti Social activities along Tripura Border. (XXXIX—17-4-70), 137-38.
- Application of Indian court fees Act and Indian Stamps Act to Tripura. (XXXVIII—3-4-70), 136.
- Assistance to political sufferers in Tripura. (XXXVI—13-3-70), 200-01.
- Demands of Tripura employees. (XXXIX—17-4-70), 137.
- Development Plan for Tripura for 1970-71. (XL—22-4-70), 92.
- Development of tourism in Tripura. (XXXVII—13-3-70), 199.

**TRIPURA—Contd.**

Enquiry into grievances of the employees of forest department of Tripura. (XXXVII—5-3-70), 233-34.

Forest development scheme for Tripura under Fourth Plan. (XXXVII—5-3-70), 232-33.

Gumti Hydro-electricity project, Tripura. (XXXVII—11-3-70), 188.

Implementation of road transport scheme in Tripura. (XXXVIII—3-4-70), 136-37.

Infiltration of Pakistanis into West Bengal and Tripura. (XXXVIII—3-4-70), 102-03.

Naxalite activities in Tripura. (XXXIX—17-4-70), 136-37.

Pay structure of Tripura Government employees. (XXVIII—3-4-70), 112-13.

Power sought by Chief Minister of Tripura regarding Budget and Additional Financial Matters. (XXXVII—13-3-70), 194.

Remarks of Chairman, A. R. C. on Tripura Administration. (XXXVIII—24-3-70), 165-69.

Requirements of pipes in Tripura. (XXXVII—17-3-70), 152-53.

Setting up of a plywood factory in Tripura. (XXXVII—10-3-70), 197-98.

**TRIVANDRUM :**

Compensation to Labourers killed as a result of collapse of the Cultural Centre Building in Trivandrum. (XXXVII—4-3-70), 74-75.

Purchase of land by U. S. S. R. Embassy in Trivandrum. (XXXVI—25-2-70), 179-80.

Use of proposed booking for cultural centre at Trivandrum by U. S. S. R. (XL—22-4-70), 107.

**TRIVENI STRUCTURALS LTD. :**

Production in Triveni Structurals Limited, Allahabad. (XXXIX—14-4-70), 96.

**TROMBAY :**

Reported Plan of former foreign Minister of Pakistan re : Bombing of Trombay during 1965 Indo-Pak War. (XXXVII—4-3-70), 51-52.

**TRUST (S) :**

Janhit Trust, Lucknow. (XL—27-4-70), 157-58.

Trust under the Control of Shri Geenka and his Associates. (XXXVI—23-2-70), 88-89.

**TUBEWELLS:**

Allocation of tubewells to States of Ganga Basin Areas. (XXXVII—5-3-70), 93-94.

Capacity of shallow tubewell in Narbada Basin. (XXXVII—12-3-70), 183-84.

Central assistance to States for tubewells. (XL—20-4-70), 86.

Central grants for tube wells in Kerala. (XXXIX—16-4-70), 87.

Construction of tubewells in Jalore District, Rajasthan. (XXXVIII—26-3-70), 197-98.

Funds for sinking tube-wells in famine stricken areas of Rajasthan. (XXXVII—12-3-70), 167.

Imbalance in installation of Tube-wells in States. (XXXVII—11-3-70), 67-68.

Installation of Tube wells. (XXXVII—5-3-70), 77-79.

Installation of tube-wells with the help of drilling machines in certain districts of U. P. (XXVIII—2-4-70), 159-60.

Number of Tube-wells energised in Rajasthan. (XXXIX—9-4-70), 62-63.

Request for Central Assistance to Orissa for installation of Tube Wells during 1969-70 and 1970-71. (XLI—14-5-70), 128.

Requirement of drilling rigs for shallow and deep tube-wells in Gujarat. (XXXVII—12-3-70), 187.

Scheme for Rural Electrification and sinking of Tubewells in Mysore. (XXXVII—4-3-70), 124-25.

Shortage of Drilling Machines for installation of tube-wells in Madhya Pradesh. (XLI—14-5-70), 199-200.

Shortage of equipment for installation of tube-wells in rocky land. (XXXVIII—26-3-70), 105-6.

Supply of Tube-wells, fertilisers and Tractors to step up Food Production in Punjab. (XXXIX—9-4-70), 101.

Survey of land for location of sub soil water and installation of tubewells on that basis. (XL—4-5-70), 88-89.

Tubewells for augmenting water supply from Okhla Pumping Station. (XL—27-4-70), 32-34.

Tube-wells in Madhya Pradesh. (XXXVII—12-3-70), 82-83.

**TUGHLAKABAD :**

Army firing Range at Tughlakabad. (XL—22-4-70), 105.

**TUGHLAKABAD—Contd.**

Seniority of diesel staff and their appointment at Tughlakabad Shed (Northern Railway). (XXXIX—7-4-70), 179.

**TUGS:**

Placing of orders for powerful tugs by Madras Port Trust for Dock Project at Madras. (XXXVIII—3-4-70), 191-93.

**TULSIDAS KILACHAND GROUP M/S :**

Issue of licences to M/s Tulsidas Kilachand Group for setting up new Industries. (XXXVII—17-3-70), 34-36.

**TURKEY :**

Aid to Turkey Earthquake victims. (XL—22-4-70), 38.

Turkish business men trade delegation. (XL—22-4-70), 104.

Turkish trade delegation. (XLI—20-5-70), 132.

Turner Morrison and Company, Calcutta. (XXXVI—3-3-70), 31-34.

**TUSSER COCOON :**

Project for Tusser Cocoon by rearing Silk Worm in Himalayan Valley. (XL—29-4-70), 75.

**TUTICORIN :**

Development work at Tuticorin: Deep Sea Harbour. (XXXIX—10-4-70), 145.

Increase in trade handled by Tuticorin Port. (XXXVII—13-3-70), 122.

**TUTICORIN SAILING VESSEL OWNERS ASSOCIATIONS :**

Representation from Tuticorin Sailing vessel Owners' Association. (XXXVI—27-2-70), 160-61.

**TYPEWRITER(S) :**

Change made in the key board of Hindi typewriters. (XXXVIII—24-3-70), 95-96.

Demand for portable typewriters. (XL—21-4-70), 93-94.

**TYRE & TUBES:**

Applications for licensing to set up Tyre and Tube Factory in Backward State. (XXXVI—24-2-70), 233-34.

Demand for declaring Tyres and Tubes for Bullock Carts as Essential commodities. (XXXIX—14-4-70), 128.

**TYRE & TUBES—Contd.**

Demand for use of Wheel Barrows with Rubber Tyres at Amritsar Railway Station. (XXXVIII—24-3-70), 363-64.

Quality of dunlop tyres for fiat cars. (XLI—19-5-70), 174.

Shortage of tyres and tubes. (XLI—19-5-70), 145-46.

Setting up of automobile tyre and tube factory in Kerala. (XLI—5-5-70), 92.

Shortage of Tyres and Tubes. (XLI—12-5-70), 75.

Supply of Cycle Tyres and Tubes on Ration Cards in Delhi. (XXXIX—7-4-70), 163-64.

**U****U.K.**

Agreement for loan with Britain. (XXXIX—30-4-70), 133.

Alleged British Connivance at invasion of Kashmir by Pakistan (XXXVI—25-2-70), 162-63.

Bank rate cut by Great Britain. (XXXIX—6-4-70), 42-43.

British apprehension on nationalisation of British owned plantations in Kerala. (XLI—20-5-70), 42.

British decision on immigration. (XXXVII—4-3-70), 190.

British investment in India. (XXXVII—17-3-70), 60-61.

Characteristics of India Press vis-a-vis American and British Press. (XLI—14-5-70), 209.

Death of Indian on board British Ship. (XLI—6-5-70), 156.

Delay in issue of certificates in regard to Indian employees in U.K. (XL—29-4-70), 151-52.

Demand for books declared obsolete in England. (XXXIX—7-4-70), 23-35.

Export of textile to U.K. (XXXVII—11-3-70), 144-45, (XXXVII—18-3-70), 109-10.

Graduates of Patna Medical College, Patna found unfit in U.K. (XXXIX—20-4-70), 105-06.

Harsh treatment to coloured immigrants in U.K. (XXXVII—4-3-70), 92-93.

Help, sought by organisations trying to help Kenya Indians, to go to U.K. (XL—22-4-70), 126.

## U.K.—Contd.

- Impact of Britain's entry into E.C.M. on India's trade. (XXXVII—11-3-70), 122, (XL—29-4-70), 40-41.
- Indo-British talks. (XXXVI—25-2-70), 163-64.
- Indo-British talks for technological and economic cooperation. (XXXIX—7-4-70), 41-42.
- Indo-U.K. talks regarding safeguarding of British capital and interest in India. (XXXVII—18-3-70), 134-35.
- Influx of Indians into UK. (XLI—20-5-70), 42-43.
- Kenya-Indian detained in U.K. (XXXVII—4-3-70), 199.
- Loans from UK. (XXXVII—16-3-70): 128-29; (XXXIX—20-4-70), 61.
- Loss of lead in U.K. textile market to Switzerland. (XXXVII—4-3-70) 200-01,
- New formula for entry of Kenyan Indians in U. K. (XXXIX—8-4-70), 90-91.
- Non-recognition of degree of Patna Medical College, Patna in U. K. Universities. (XXXIX—6-4-70), 189.
- Participation by U. K. and Canada in intensive agriculture Development Programme in M.P. (XXVIII—2-4-70), 152-53.
- Proposal by UK continental conference lines to increase shipping freight rates, (XLI—15-5-70), 152-53.
- Prospects of British investment in India. (XXXIX—7-4-70), 63.
- Sale of anti-submarine helicopters by U. K. (XXXVII—4-3-70), 153-54.
- Settlement of Uganda Indians in U.K. (XXXVIII—25-3-70), 41.
- Staff in Indian High Commission in U.K. with foreign wives. (XL—29-4-70), 186-87.
- Students misbehaviour with Indian High Commissioner in U.K. (XL—22-4-70) 118.
- Suggestions by British economist on efforts to make small farming successful—(XXVIII—2-4-70), 32.
- Visit of Indian delegation to U. K. to study development of Small industries, (XL—28-4-70), 82.

## UNCTAD

- Fulfilment of the commitments made at UNCTAD Conference. (XLI—13-5-70), 63.

## UNESCO

- Agreements between educational and cultural organisations and U.N.E.S.C.O. (XXXVI—27-2-70), 48.
- Alleged violation of foreign exchange regulation by Shri S. P. Dewan of UNESCO, New Delhi. (XXXIX—6-4-1970), 141.
- Financial assistance to U.N.E.S.C.O. other organisation and individuals for spreading Gandhian ideas in foreign countries. (XXXVIII—24-3-70), 55-57.
- Honour to Indian novels by U.N.E.S.C.O. (XXXVI—27-2-70), 193-54.
- International seminar organised by UNESCO in Paris. (XLI—8-5-70), 78.
- Malpractices by UNESCO Mission in India. (XL—27-4-70), 49.
- Offer of aid by UNESCO to solve unemployment problem. (XXXVII—9-3-70), 55.
- Renovation of temples by UNESCO. (XXXVII—9-3-70), 154.
- Renovation of temples, Mosques, Gurdwars and churches by U.N.E.S.C.O. (XL—1-5-70), 89-90.

## UNICEF :

- Aid from United Nations Children Fund. (XXXIX—7-4-70), 176-77.
- Financial assistance under UNICEF scheme. (XLI—18-5-70), 198.
- Gift of chapati making machine by UNICEF. (XLI—7-5-70), 130.
- Supply of vitamin capsules by UNICEF for drought-affected areas of Rajasthan. (XXXVII—9-3-70), 429.
- UNICEF aid to primary health centres. (XL—4-5-70), 139-40.
- UNICEF allocation of funds for projects in India for 1970-71. (XLI—19-5-70), 181-82.
- U.N.I.C.E.F. report regarding betterment of children. (XLI—19-5-70),

## U.N.O. :

- Allegations regarding Pakistan's effort to win support on Kashmir in U.N. (XXXVII—4-3-70), 185.
- Cambodia's representation in U.N.O. (XLI—6-5-70), 119.
- Change in United Nations Charter. (XLI—6-5-70), 44.

U.N.O.—*Contd.*

- Discomfiture to Mauritius Ambassador to United Nations at Palam Airport. (XXXVII—11-3-70), 54-55.
- Farakka issue to be raised by Pakistan in U.N.O. (XLI—6-5-70), 22-24.
- Grants to U. N. Organisation. (XXXVII—4-3-70), 71.
- India's role in UNO on Rhodesia. (XL—22-4-70), 71.
- India's stand on chemical warfare in U. N. (XXXVII—18-3-70), 132-34.
- Irrigation and power project run with the assistance of World Bank and United Nations Organisations. (XXXVII—11-3-70), 63.
- Israeli move to raise issue of publication of 'Mein Kampf' in India in U.N.O. (XLI—6-5-70), 88.
- Pamphlet published by UNO on producing high yielding varieties of seeds (XXXVII—12-3-70), 129-30.
- Prevention of exploitation of one country by another country. (XL—29-4-70), 96-97.
- Progress in seed production project in Tarai area of Uttar Pradesh in Co-operation with U.N.O. (XL—30-4-70), 120-21.
- Raising of Tibet issue in U.N.O. (XXXVIII—1-4-70), 111.
- Raising question of rehabilitation of refugees from Pakistan in U.N.O., (XLI—6-5-70), 148.
- Raising Rhodesian issue in U.N.O. (XXXVIII—1-4-70), 137.
- Suggestion from U.N.O. on land reform. (XXXVI—26-2-70), 46.
- U. N. resolution re: ban on export to and import from Rhodesia. (XL—29-4-70), 98-98.
- U.N. Secretary General's talks with Indian Envoy on Cambodian Situation (XL—29-4-70), 121.
- U. N. session to consider West-Asia issue (XXXVII—4-3-70), 194.

*Debates*

- Reported decision of Bhutan to apply for membership of U.N.O. (C.A.) (XL—30-4-70), 158-70.

## U.N.I. :

Merger of UNI with Samachar Bharati. (XLI—14-5-70), 86.

U. N. WORLD YOUTH ASSEMBLY, (XXXVI—25-2-70); 76, (XXXVII—18-3-70), 189.

## U. S. A. :

Agreement between Air India and Export and Import Bank of U.S.A. for loans (XXXVIII—3-4-70), 163-64.

Agricultural ventures run by American Embassy. (XLI—14-5-70), 209-10.

Allegation Re. American C.I.A. funds used to save Shri C. B. Gupta's Ministry in U.P. (XXXVI—13-3-70). 63.

American peace corps volunteers organisation. (XLI—11-5-70), 95.

Assistance by U.S.A. for improvement of communication in Boarder areas under 'peace indigo' project. (XLI—9-5-70), 110.

Assistance from U.S.A. for improving production of edible oilseeds. (XXVIII—2-4-70), 35-36.

Assurance given by the Prime Minister to U.S.A. regarding nationalisation of foreign banks of India. (XXXVII—9-3-70), 336.

Balance of trade with U.S.A. and Federal Republic of Germany. (XXXVII—12-3-70), 124-26.

Bilateral talks with Czechoslovakia and U.S.A. (XXXVII—11-3-70), 186-87.

Characteristics of India press vis-a-vis American and British press (XLI—14-5-70), 209.

China U.S.A. talks (XXXVI—25-2-70). 105.

Comment of a U. S. engineer about his visit to India to carry out engineering job. (XLI—12-5-70), 194.

Countering anti-India propoganda in U. S. A. and Europe. (XXXVIII—25-3-70), 94.

Curb on propoganda literature of U.S.A. and U.S.S.R. circulating in India. (XXXIX—8-4-70), 65-66.

Decline in India exports to U.S.A.—(XXXVIII—25-3-70), 146-47.

Delay in transmission of Christmas dak to USA and other countries. (XL—23-4-70), 191.



## U.S.A.—Contd.

- Deterioration in Indo-U.S. relations. (XLI—6-5-70), 47.
- Export of cloth to U.S.A. (XXXVII—4-3-70), 202.
- Export of Engineering goods to USA (XXXVII—11-3-70), 87-89.
- Export of hessian to U.S.A. (XXXVII—25-3-70), 105-06.
- Export of sugar to U.K. and U.S.A. (XXXVII—5-3-70), 142.
- Export of textiles to U.S.A. (XLI—6-5-70), 115-16.
- Export trade with U.S.A. (XXXVII—4-3-70), 171.
- Goods supplied by U. S. Government, through C.A.R.E. (XXXVII—13-3-70), 123-24.
- Grant of licence to U. S. Drug Company "Knox Company" for manufacturing Drugs in India. (XI—27-4-70), 76-77.
- Impact of recession in U.S.A. on India's Economy. (XXXVII—9-3-70), 357.
- Import of American and British Films. (XLI—20-5-70), 166-67.
- Import of cotton from U.S.A. under PL 480. (XXXVII—4-3-70), 87.
- Indian refusal to witness release of American Ship in Cambodia. (XL—29-4-70), 93.
- Lifting of U. S. embargo on arms supply to Pakistan. (XXXVI—25-2-70), 70-74.
- Loans from U.S.A. and U.S.S.R. (XL—27-1-70), 122-23.
- Loans from United States Export-Import Bank for a new nylon yarn Plant. (XXXIX—13-4-70), 87-88.
- Manufacture of car by USA with plastic components. (XLI—5-5-70), 111-12.
- Nature of U.S. aid for development of agriculture. (XL—23-4-70), 154.
- Offer of United States Government for aid in purchase of aircraft for I.A.C. (XXXVIII—24-3-70), 92-93.
- Payment made to foreign employees in Indian Embassies in France, England, America and U.S.S.R. (XLI—6-5-70), 92-94.
- Propaganda materials circulated by U.S.S.R. and U.S.A. to Indian dailies and Weeklies. (XXXVIII—2-4-70), 31.
- Protest by U.S. Secretary of States on cultural centre closure issue. (XL—22-4-70), 121.

## U.S.A.—Contd.

- Receipt of funds from U.S.A. by Individuals in Methodist Intermediate Girls College Moradabad. (XXXIX—20-4-70), 82-83.
- Reduction in U. S. aid to India. (XXXVII—9-3-70), 342.
- Request to National Aeronautics and Space Agency of U. S. A. for carrying Indian made equipment in Apollo missions. (XXXVI—25-2-70), 13-15.
- Research in cosmic rays in space with U. S. collaboration. (XL—29-4-70), 111.
- Return of U.S. Astronauts from the Moon. (XXXIX—20-4-70), 1-3.
- S. T. G. to have periodical meetings with U. S. representatives, (XXXVII—11-3-70), 114-15.
- Sale of H.M.T. Products to Boeing Aircraft Co. of U.S.A. (XXXVII—10-3-70), 216-17.
- Sale of Tanks by U.S.A. to Pakistan through Turkey. (XXXIX—8-4-70), 162.
- Seizure of Hashish meant for smuggling into USA (XXXVII—16-3-70), 2-18.
- Seizure of US made weapons from Mizo hostiles. (XXXVIII—3-4-70), 78-79.
- Shadowing of U.S. Students, leader in Bombay. (XXXVII—13-3-70), 89-90.
- Shift in U. S. Policy towards Pakistan. (XXXVII—4-3-70), 106.
- Sponsoring of an Indian Economic and Business Services by USIS. (XLI—14-5-70), 201.
- Supply of arms to Pakistan by U.S.A., U.S.S.R and Turkey in 1969-70. (XL—29-4-70), 124-25.
- Supply of defective machinery by Napco Inc. USA to Indian Firm. (XXXVIII—24-3-70), 68-70.
- Supply of Radars by U.S.A. to India (XXXVII—11-3-70), 52-53
- Supply of submarine by U.S.A. to Pakistan (XXXIX—8-4-70), 43-44.
- Supply of tractors by U.S.A. (XXXVII—5-3-70), 79-80.
- Tactical Nuclear Weapons devised by U.S.A., U.S.S.R. and other NATO Powers and China. (XLI—6-5-70), 149-50.
- Technical Know-how from U.S.A. — (XXXIX—7-4-70), 77-79.
- Testing of an atom bomb by U.S.A. (XL—22-4-70), 110.

## U.S.A.—Contd.

- Trade Delegation to U.S.A. (XXXVII—4-3-70), 90-91.
- Transfer of central of U.S. Libraries to India. (XLI—20-5-70), 109-10.
- Triangular power contest among U.S.A. & U.S.S.R. and China in Indian Ocean in 70's. (XLI—6-5-70), 29-30.
- US Aid to developing countries. (XLI—11-5-70), 48-49.
- U. S. A. National Arms Policy towards Pakistan. (XXXVII—18-3-70), 41-42.
- U. S. Aid to India. (XXXVI—2-3-70), 70-71, (XXXIX—6-4-70), 57-58; (XLI—27-4-70), 94-95.
- U. S. Ambassador's Comment on Cultural Centre closure Issue. (XLI—22-4-70), 35.
- U. S. Ambassador's statement. (XLI—11-5-70), 92.
- U. S. Ambassador's statement on aid guide lines. (XLI—20-5-70), 53-54.
- U. S. Ambassador's statement re: Indo U. S. Trade. (XLI—6-5-70), 31.
- U. S. Company for financing India's Exports. (XXXVII—9-3-70), 357.
- U. S. Investment in India. (XLI—29-4-70), 164-65.
- U. S. Proposal for Nepalese Intervention to settle India-China problem. (XXXVII—11-3-70), 186.
- U. S. proposal for solving middle east issue. (XLI—20-5-70), 129-30.
- U. S. request for Alternative Arrangement to Run American Cultural Centres. (XXXVIII—25-3-70), 151.
- USAID Loan for Trombay Expansion Scheme of F.C.I. (XXXIX—6-4-70), 190-91.
- Violation of diplomatic privileges by U.S. Embassy in Delhi. (XLI—6-5-70), 95-96.
- Visit of a US Defence team. (XLI—20-5-70), 95-96.
- Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.
- Winding up of U.S.I.S. Libraries in India. (XLI—6-5-70), 95.
- Winding up of U.S. Pulse improvement project in India. (XXXVII—5-3-70), 94-95.

## Debates

- India's reported protest against US Vice-President's remarks (C.A.) (XLI—11-5-70), 229-43.
- Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (CA) (XL—4-5-1970), 241-62.
- Reported plan of USA to sell tanks to Pakistan (C.A.) (XXXVIII—3-4-70), 209-18.
- U. S. A.'s National Arms Policy towards Pakistan. (HAH Dis.) (XL—24-4-1970), 298-312.
- USSR :
- Affiliation of Soviet Cultural Centre at Trivandrum with Indo-Soviet Cultural Society. (XLI—22-4-70), 44.
- Agreement with Soviet embassy on routing application for admission to Lumumba University. (XLI—20-5-70), 110-11.
- Agreement with U.S.S.R. for providing assistance to manufacture Instrument for Chemical Plants. (XXXIX—14-4-70), 72.
- Agreement with U.S.S.R. for purchase of MIGS. (XXXVI—25-2-70), 26-27.
- Alleged delay in supply of Machinery by U.S.S.R. for Anti-Biotics Factory, Rishikesh. (XXXVI—2-3-70), 97-98.
- Alleged leakage of Information regarding supply of arms by USSR to India. (XXXVII—11-3-70), 116.
- Alleged Soviet interference in Indian Affairs. (XXXVII—4-3-70), 169.
- Allotment of light and heavy Russian Tractors to Ex-Servicemen (XL—29-4-70), 109.
- Approval by Malaysia for Russian Naval Patrols in Indian Ocean. (XLI—22-4-70), 175.
- Assurance of Soviet held to India. (XXXVIII—24-3-70), 314.
- Asylum to Soviet Press officer disappeared, from New Delhi. (XXXVII—11-3-70), 73.
- Building of Bokaro Steel Plant by Tjash-promexport of U.S.S.R. (XXXVII—17-3-70), 190-92, (XLI—5-5-70), 55-56.
- Building up of an Aircraft Factory by Pakistan in collaboration with U. S. S. R. (XXXVII—4-3-70), 134-35.
- Bulk orders for export of Machines and equipments to Russia (XXXVII—17-3-70), 69.

## U.S.S.R.—Contd.

- Curb on propaganda literature of U.S.A. and U.S.S.R. circulating in India. (XXXIX—8-4-70), 65-66.
- Demand from Madhya Pradesh for Russian Marino and Rambouillet sheep. (XLI—7-5-70), 169.
- Detection of missing Soviet employee. (XLI—13-5-70), 156.
- Disappearance of Soviet Embassy official in New Delhi, 193-94.
- Discussion with Chairman, State Committee for foreign economic relations, USSR re: expansion of Soviet aided project. (XXXVII—11-3-70), 43-44.
- Discussion with soviet Minister for Electrical Industries regarding utilisation of capacity of Heavy Electrical Plants. (XXXVIII—24-3-70), 305-06.
- Distribution of books in schools by Soviet Embassy. (XL—29-4-70), 78.
- Exchange of letters among Prime Ministers of India, U.S.S.R. and Pakistan President. (XXXVI—25-2-70), 71-72.
- Export of Handicrafts to U.S.S.R. (XLI—6-5-70), 77.
- Export of Heavy Engineering Corporation equipment to Russia. (XL—21-4-70), 141-42.
- Export of machinery to U.S.S.R. (XL—22-4-70), 149.
- Export of steel to U.S.S.R. (XXXVII—11-3-70), 104-105; (XXXVII—17-3-70), 47-48; (XLI—19-5-70), 82-83.
- Export of Steel to U.S.S.R. and other European countries. (XXXVIII—25-3-70), 154-55.
- Export of Tea to U.S.S.R. (XL—22-4-70), 45.
- Functioning of Indo-Soviet Cultural Society in India. (XL—22-4-70), 75.
- India's exports to U.S.S.R. (XXXVIII—25-3-70), 84-85.
- Indo-Soviet Air Pact. (XXXIX—17-4-70), 68.
- Indo-Soviet differences on designing agency of Bokaro Steel Plant. (XXXVII—10-3-70), 138.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 1-7.
- Indo-U.S.S.R. Agreement on Forest Wealth of Jammu and Kashmir. (XXXIX—14-4-70), 77.
- Light and heavy tractors received from Russia. (XL—30-4-70), 85-86.

## U.S.S.R.—Contd.

- Loans from U.S.A. and U.S.S.R. (XL—27-4-70), 122-23.
- Loss to wagon building units due to violation of contract by the USSR. (XLI—19-5-70), 96-97.
- M. P.'s Broadcast on conditions in U.S.S.R. (XL—30-4-70), 154.
- Military equipment supplied by USSR. (XXXVII—11-3-70), 170.
- Number of Russian films shown in India. (XLI—7-5-70), 127.
- Pak President to discuss Kashmir with Soviet Leaders during his Tour to U.S.S.R. (XXXVI—25-2-70), 103-04.
- Pak. request to U.S.S.R. to intercede in Farrakka dispute. (XXXVII—4-3-70), 110.
- Payment made to foreign employees in Indian Embassies in France, England, America and U.S.S.R. (XLI—6-5-70), 92-94.
- Pravada's criticism about Supreme Court Judgement on Bank Nationalisation. (XXXIX—8-4-70), 99.
- Propaganda Materials circulated by U.S.S.R. and U.S.A. to Indian Dailies and Weeklies. (XXVIII—2-4-70), 31.
- Public Undertakings set up with Russian Aid. (XXXVII—17-3-70), 159-60.
- Purchase of goods from public sector Units by USSR. (XXXVII—11-3-70), 193-94.
- Purchase of heavy machines by U.S.S.R. (XXXVI—25-2-70), 35.
- Purchase of land by U.S.S.R. Embassy in Trivandrum. (XXXVI—25-2-70), 179-80.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 7-24.
- Radio peace and progress broadcast against Jan Sangh and Swatant Parties. (XL—29-4-70), 120-21.
- Reported Help offered by U.S.S.R. Ambassador to Kerala Government. (XL—29-4-70), 67-68.
- Reported supply of Missiles by U.S.S.R. to Pakistan. (XXXVII—4-3-70), 143-44.
- Representation from crew of the ship M. V. "Indian Triumph", re: Insulting Treatment by Shipping Master in U.S.S.R. (XXXVIII—24-3-70), 192-93.
- Russian assistance for Bokaro and Heavy Engineering Corporation. (XXXVI—3-3-70), 102-03.

## U.S.S.R.—Contd.

- Russian bid to equate India with Pakistan. (XXXVI—25-2-70), 91-92.
- Russian technicians in Public Sector undertakings. (XXXIX—20-4-70), 166-67.
- Sale and Servicing of DT-14 Tractors by U.S.S.R. (XXXVII—4-3-70), 38.
- Soviet Aviation Minister's visit. (XXXVII—4-3-70), 100.
- Soviet cartographic aggression on India. (XL—20-5-70), 134-35.
- Soviet Embassy's request for completion of Trivandrum Cultural centre building. (XLI—6-5-70), 100-01.
- Soviet Minister's report on equipments produced by Ranchi and Durgapur Steel Plants. (XXXVII—10-3-70), 68.
- Soviet refusal to peace move in Laos. (XLI—6-5-70), 114.
- Soviet Research ship in Bay of Bengal. (XXXVIII—25-3-70), 101.
- Soviet specifications in line with statutes. (XL—28-4-70), 92.
- Soviet Warships and French Submarines deployed in Eastern Sector. (XLI—6-5-70), 136-37.
- Supply of Russian Structural's for Bokaro Steel Plant. (XXXIX—14-4-70), 45.
- Supply of Soviet goods to Pakistan. (XXXVII—18-3-70), 186-87.
- Supply of Soviet Tanks to Pakistan. (XXXVII—4-3-70), 53.
- Supply of tractors by U.S.S.R. (XXXVII—4-3-70), 41-42.
- Tactical Nuclear Weapons devised by U.S.A., U.S.S.R. and other NATO Powers and China. (XLI—6-5-70), 149-50.
- Talks on sale of Soviet coastal tankers and cargo ships to India. (XLI—15-5-70), 191.
- Trade agreement with U.S.S.R. (XL—22-4-70), 131.
- Trade with U.S.S.R. (XLI—6-5-70), 163.
- Triangular power contest among U.S.A. & U.S.S.R. and China in Indian Ocean in 70's. (XLI—6-5-70), 29-30.
- U.S.S.R. help in bilateral implementation of Tashkent Agreement. (XXXVII—18-3-70), 69.

## U.S.S.R.—Contd.

- U.S.S.R.'s Mission Employees living in Rented Houses in India. (XLI—6-5-70), 49-50.
- U.S.S.R. Pakistan overland route (XLI—20-5-70), 50-5.
- U.S.S.R. Radio peace and progress broadcasts about Congress Sessions. (XXXVII—18-3-70), 194.
- Use of proposed booking for cultural centre at Trivandrum by USSR. (XL—22-4-70), 107.
- Visit by a group of Soviet Artists. (XL—1-5-70), 92.
- Visit by Soviet Vice-Chairman to India to review the working of Soviet Aided Plants. (XXXVIII—24-3-70), 294-95.
- Visit of Russian Minister to Heavy Engineering Plants. (XXXVII—1-3-70), 131.
- Visit of Soviet Team of Oil Experts to India. (XXXVI—2-3-70), 184-85.
- Wagon deal with U.S.S.R. (XXXVI—25-2-70), 32.
- Wagon deal with Russia. (XXXVII—18-3-70), 110-11; (XXXIX—8-4-70), 58; (XLI—20-5-70), 59.
- World Religious Conference in USSR. (XL—22-4-70), 72.

## Debates

- Reported decision of USSR to supply tanks to Pakistan (CA) (XXXIX—8-4-1970), 174-84.
- Visit of Soviet Delegation to India (St) (XXXVI—23-2-70), 272-73.

## UDHAM SINGH SHRI :

- Issue of Commemorative Stamps in Memory of Dr. Ram Manohar Lohia, Jatindra Nath Das and Udhham Singh, (XL—23-4-70), 214-15.

## UDHAMPUR :

- Withdrawal of field service concession in Udhampur (J & K) (XXXVIII—25-3-70), 143-44.

## UGANDA :

- Exodus of Indians from Uganda. (XXXVI—25-2-70), 93-94.
- Request from Uganda for Indian Buffaloes, (XXXIX—8-4-70), 71-72.

**UJJAIN :**

Shortage of coins in districts of Indore, Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 27-34.

**UNACCOUNTED MONEY :**

Investigation into unaccounted Money with Film people (XXXII—20-4-70), 188.

Unaccounted Money in the country. (XL—27-4-70), 118-19.

Unearthing of Unaccounted Money. (XXXVI—2-3-70), 157-58.

**UNDERGROUND WATER RESOURCES :**

Underground Water Resources in Rajasthan Deserts. (XXXIX—9-1-70), 57-58.

**UNEMPLOYMENT :**

Absorption of Unemployed Indian Engineers in Bokaro Steel Plant. (XXXIX—7-4-70), 163.

Assessment of unemployment by Manpower planning Unit. (XL—23-4-70), 111-14.

British survey of Unemployment in India. (XXXVII—5-3-70), 69.

Creation of a Central Fund for Solving Unemployment of educated Youth. (XXXVII—12-3-70), 127.

Creation of Job Opportunities to check Unemployment. (XXXVI—26-2-70), 75-76.

Dantawala Committee report on unemployment. (XXXVII—18-3-70), 167.

Data regarding educated unemployed. (XLI—14-5-70), 59-61.

Data Regarding unemployment and under Employment in States. (XL—23-4-70), 102-03.

Demands of technical unemployed persons association. (XXXIX—16-4-70), 51.

Educated Unemployed. (XL—30-4-70), 82-83.

Educated Unemployed in Manipur. (XXXVII—5-3-70), 128—130.

Employment of agriculture and veterinary graduates under Fourth Plan. (XLI—7-5-70), 75-77.

Employment position in West Bengal under united front rule. (XXXIX—16-4-70), 112.

Grant by I.O.C. of Dealership of Petrol Pumps to Unemployed Engineers. (XXXVI—23-2-70), 37-83.

**UNEMPLOYMENT—Contd.**

Grant of distribution/sales agencies to unemployed engineers and diploma holders. (XXXVII—16-3-70), 77-78.

Jobless Engineers. (XXXIX—17-4-70), 48.

Jobs for unemployed Commercial Pilots. (XXXIX—10-4-70), 196.

Land to unemployed agricultural Graduates. (XXXVII—5-3-70), 211-12.

Offer of aid by U.N.E.S.C.O. to solve unemployment problem. (XXXVII—9-3-70), 55.

Planning Commission committee on Unemployment. (XXXVII—5-3-70), 211-13.

Problem of unemployment. (XL—22-4-70), 108.

Procedure for allotment of IOC Petrol Banks vis-a-vis applications from unemployed engineers. (XXXVII—16-3-70), 158-59.

Recations of State Governments to Unemployment Insurance Scheme. (XL—23-4-70), 51.

Removal of unemployment in Fourth Five-year Plan (XXXVII—5-3-70), 143-44.

Resolution passed by general meeting of unemployed and underemployed graduate engineers. (XL—24-4-70), 67.

Responsibility for problem of Unemployment of Engineering Graduates. (XXXVII—13-3-70), 130-31.

Scheme by IOC for jobless engineers and Medical Graduates in Delhi. (XXXVI—23-2-70), 212-13.

Scheme for relief to Educated Unemployed. (XXXVIII—30-5-70), 150.

Setting up of a Committee to study Unemployment Problems. (XL—23-4-70), 55.

Setting up of Enquiry Commission for Educated Unemployed. (XXXVII—13-3-70), 136.

Speech by Shri Naval H. Tata regarding unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70), 89-90.

Survey of unemployment by DGE & T. (XXXIX—16-4-70), 81.

Survey of unemployment in the country. (XL—30-4-70), 102-03.

Unemployed agricultural Engineering Graduates. (XXXVII—5-3-70), 228.

**UNEMPLOYMENT—Contd.**

- Unemployed Engineers. (XXXVIII—24-3-70), 298-39.
- Unemployed engineers seeking employment in foreign countries. (XL—24-4-70), 40.
- Unemployed Graduates and Engineers. (XL—1-5-70), 91.
- Unemployed registered with Employment Exchange, Delhi. (XL—30-4-70), 129-30.
- Unemployed women enlisted with employment exchanges in West Bengal. (XXXIX—16-4-70), 110.
- Unemployment among Engineering Graduates. (XXXIX—10-4-70), 167.
- Unemployment amongst scientists. (XXXVII—9-3-70), 116.
- Unemployment in West Bengal under UF Government due to bad industrial relations. (XXXIX—16-4-70), 111.
- Unemployment Insurance Scheme. (XXXVI—26-2-70), 57-58.
- Unemployment problem amongst the Youth. (XXXVII—5-3-70), 87-88.

**Debates**

- Unemployment Problem (Res.) (XXXVIII—3-4-70), 285-341.
- Unemployment Problem (Re.) negatived (XXXIX—17-4-70), 244-82.

**UNION PUBLIC SERVICE COMMISSION:**

- Cancellation of requisitions by Ministries for recruitment through UPSC. XLI—8-5-70), 77.
- Controller of Examinations in U.P.S.C. (XL—1-5-70), 101-03.
- Departmental Examination for Hindi Officers and Hindi Supervisor held by UPSC. (XXXVII—13-3-70), 149-52.
- Disparity in promotion of Officers recruited through Union Public Service Commissions. (XL—28-4-70), 155.
- Examinations conducted by UPSC. (XXXIX—17-4-70), 66-68.
- Hindi Assistants appointed through UPSC. (XXXVII—13-3-70), 57-59 (XXXIX—17-4-70), 121-23.
- Holding of examination for Hindi Stenographers by U.P.S.C. (XL—1-5-70) 119-20.
- Interviews by U.P.S.C. for posts of Manipur. (XL—1-5-70), 105-06.

**UNION PUBLIC SERVICE COMMISSION—Contd.**

- Interviews in Hindi for examinations conducted by U.P.S.C. (XL—1-5-70), 138-39.
- Posts filled up in Department of Social Welfare without reference to U.P.S.C. (XXXVI—24-2-70), 96-98.
- Protest against holding of Central Secretariat Central Service (U.D. Grade) Examination. (XXXVII—9-3-70), 129.
- Recruitment of assistant engineer and assistant executive engineers through UPSC. (XXXVII—16-3-70), 71-72.
- Recruitment of Commissioned Officers through Union Public Service Commission. (XXXVI—25-2-70), 124-25.
- Recruitment of Engineers through UPSC. (XXXVII—13-3-70), 75-76; (XLI—12-5-70), 80-81.
- Regional Languages for UPSC Examination. (XXXVII—13-3-70), 166.
- Representation of Scheduled Castes and Scheduled Tribes in UPSC and Selection Committees for recruitment to Administrative Services. (XL—1-5-70), 155-56.
- Revision of emoluments of UPSC Members. (XXXVII—13-3-70), 179.
- Selection by UPSC to Central Engineering Service. (XXXVII—10-3-70), 62.
- Stoppage of recruitment of civil engineers through UPSC. (XLI—11-5-70), 77.
- U.P.S.C. Examination for Section Officers. (XXXVII—9-3-70), 249.

**UNION TERRITORIES :**

- Basis for irrigation and rural electrification of States and Union Territories. (XL—29-4-70), 127.
- Benefits to Employees of Governments of Union Territories. (XXXVII—13-3-70), 140.
- Constitution of Indian Forest Service Cadre in Union Territories. (XXVIII—2-4-70), 169.
- Criteria for grant of statehood to Union Territories. (XXXIX—17-4-70), 130.
- Demands for statehood for Union Territories. (XXXVIII—3-4-70), 6-16.
- Disparity in Grades and allowances of employees of Chandigarh Union Territory. (XXXVIII—3-4-70), 108.
- Dispute in Court about formation of Chandigarh as Union Territory at the time of Reorganisation of Punjab. (XXXVII—13-3-70), 106.

**UNION TERRITORIES—Contd.**

Expenditure on Administration of Union Territories. (XXXVI—27-2-70), 51-52.

Grades of Pay of Non-Gazetted employees of Union Territories. (XXXVIII—24-3-70), 143-45.

Kidnapping cases in Union Territories and in West Bengal. (XL—1-5-70), 71.

Loss suffered by Employees of Union Territories by opting for New Pay Scales. (XL—1-5-70), 181.

Per capita consumption of Electricity per annum in Union Territories during 1969-70. (XXXIX—8-4-70), 147-48.

Supply of Foodgrains to various States and Union Territories. (XXXVII—5-3-70), 157.

**Debates**

Revision of Scales of Pay and Allowances of employees of Union Territories (St.) (XXXVII—11-3-70), 211-12.

Revision of scales of pay and allowances of employees of Union Territories (Dis) (XXXVII—17-3-70), 364-90.

**UNIT TRUST OF INDIA :**

Raising of sale and re-purchase prices of Units of Unit Trust of India.—(XXXVI—2-3-70), 36-37.

Units Sold by Unit Trust of India. (XXXVIII—30-3-70), 34.

**UNITED AGENCIES :**

Petrol pumps, kerosene and indane gas agencies owned by M/s. United Agencies M/s. Radhakisen Bimal Kumar and M/s. Blakissen Lal Poddar (XLI—11-5-70), 134-35.

**UNITED ARAB REPUBLIC :**

Agreement with UAR for Cooperation in Atomic Field. (XL—29-4-70), 112.

Indian delegation to conference of Parliamentarians in UAR. (XXXVII—11-3-70), 74-75.

**UNITED INDIA PUBLICATIONS :**

Income tax due from M/s. United India Publications and Raisina Publications. (XXXVI—2-3-70), 155-57.

**UNIVERSITY (IES) :**

Admission in Delhi University of students getting less than 40 per cent marks in Higher Secondary Examination. (XXXVIII—24-3-70), 211-12.

**UNIVERSITY(IES)—Contd.**

Admission to colleges of Delhi University, and Jamia Milia Islamia. (XXXVII—13-3-70), 93-94.

Affiliation of educational Institutions with Jawaharlal Nehru University. (XXXVIII—24-3-70), 37-38.

Anomaly in signature of Vice-Chancellor on Master's Degrees conferred by University of Delhi. (XXXIX—10-4-70), 150.

Bill on students' participation in policy making bodies of Central University. (XL—24-4-70), 44.

Central University in the South. (XXXVIII—3-4-70), 50.

Change in Commerce Course of various Universities. (XXXVII—13-3-70), 70.

Changes in university structure. (XL—24-4-70), 118.

Code of conduct for demonstrations in Delhi University. (XL—24-4-70), 85.

Codification of Service conditions of Non-teaching Staff of Universities. (XXXVI—27-2-70), 158-59.

Commercial Type Universities. (XXXVII—13-3-70), 54-56.

Convocation in various Universities. (XL—24-4-70), 175.

Declaring Allahabad University as a central university. (XXXVIII—3-4-70), 60.

Demand by students and Teachers against Service of Correspondence of Courses school from University of Delhi. (XXXVII—9-3-70), 134.

Demand for deferring transfer of four districts from the jurisdiction of Punjab University, Chandigarh to the jurisdiction of Guru Nanak University, Amritsar. (XL—24-4-70), 42.

Demands from Universities for their conversion into Central Universities. (XXXVIII—3-4-70), 46.

Discontentment prevailing in Universities. (XXXVII—9-3-70), 157.

Division of assets of Punjab University between Punjab and Haryana. (XXXVII—9-3-70), 54.

Establishment of Lohia University. (XL—24-4-70), 131.

Financial Aid Provided to Baroda University for Survey of Baroda City by Planning Commission. (XXXIX—8-4-70), 69-70.

**UNIVERSITY(IES)—Contd.**

- Hindi as Medium of Instruction in Universities. (XXXVII—13-3-70), 43-44.
- Indiscipline in Delhi University. (XXXVII—13-3-70), 59.
- Non-recognition of Degree of Patna Medical College, Patna in U. N. Universities. (XXXIX—6-8-70), 189.
- Production of Ballabhnagar Agricultural Farm under Udaipur University (XL—23-4-70), 90-91.
- Professional courses in Delhi University (XLI—8-5-70), 91.
- Second campus and a separate University for correspondence courses in Delhi. (XXXVII—9-3-70), 180.
- Setting up of a University Centre at Imphal (XXXVI—27-2-70), 146.
- Setting up of new Universities. (XXXVII—9-3-70), 127.
- Special grant to Udaipur university (XXXVIII—3-4-70), 127-28.
- Students participation in University Administration. (XXXVI—27-2-70), 73-74.
- Students participation in University Affairs. (XXXVI—27-2-70), 171-72.
- Student participation in University management. (XXXVIII—24-3-70), 187-89.
- Study of nuclear physics in Indian Universities. (XXXVI—27-2-70), 59-60.
- Study of "Tourism" in Universities. (XXXVIII—24-3-70), 161.
- Suggestion to merge Punjab University Chandigarh as Central University (XXXIX—10-4-70), 181.
- Take over of selected State Universities by the Centre. (XXXVIII—3-4-70), 115-16
- Taking over of Patna University. (XXXVII—13-3-70), 115-16.
- Uniform system of Electing Vice-Chancellors for Universities. (XL—1-5-70), 46-47.
- Universities not opting for compulsory N. C. C. Training. (XL—29-4-70), 188.
- University at Jullundur. (XXXIX—17-4-70), 111-13.
- University for Himachal Pradesh. (XXXVII—9-3-70), 56.
- Youth organisations in University Campus (XXXVII—9-3-70), 98.
- Debates*
- Mithila University and Mithila Broadcasting Station (Dis). (XXXVII—10-3-1970), 936-57.

**UNIVERSITY GRANTS COMMISSION :**

- Amount granted to Malinad Education Society by U. G. C. (XXXIX—17-4-70), 100.
- Demand for increase in Budgetary Grant of University Grants Commission. (XLI—8-5-70), 55.
- Grants given by U. G. C. to Saugar University. (XLI—15-5-70), 127-28.
- Grant to aided Colleges by U. G. C. (XL—1-5-70), 41.
- Recruitment of operator in U. G. C. (XLI—8-5-70), 101.
- Scale of pay recommended by U. G. C. (XXXVIII—3-4-70), 60-61.
- U. G. C. grants to universities in West Bengal and U. P. (XLI—8-5-70), 147.
- Debates*
- Annual Reports of University Grants Commission (M). (XLI—11-5-70), 327-30.
- Annual Reports of University Grants Commission (M). (XLI—12-5-70), 205-70.
- Reports of University Grants Commission (M). (XLI—13-5-70), 207-94.
- UNLAWFUL ACTIVITIES (PREVENTION) ACT :**
- Extension of Unlawful Activities (Prevention) Act to Jammu and Kashmir State. (XXXVIII—24-3-70), 59.
- UNTOUCHABILITY :**
- Allegation of practising of Untouchability by Principal Government Higher Secondary School, Chirag Delhi, Delhi. (XXXIX—10-4-70), 142.
- Alleged Untouchability and Caste Discrimination in Ministry of Finance (XXXIX—6-4-1970), 103.
- Complaint about practice of Untouchability by Director of Dr. Bhagwan Das Memorial Trust, Lajpat Nagar, New Delhi. (XL—28-4-70), 75.
- Complaint by an employee of Irwin Hospital New Delhi regarding untouchability. (XXXVIII—24-3-70), 328-29.
- Laying of copies of letters Elyaperumal Committee. (XLI—5-5-70), 68-69.
- Letter to Prime Minister by ex-chairman of Committee on untouchability. (XLI—19-5-70), 154.
- Practice of Untouchability. (XXXVII—10-3-70), 143.
- Recommendations made by the committee on untouchability regarding recruitment in armed forces. (XLI—20-5-70), 161.



**UNTOUCHABILITY—Contd.**

Superintendents practising untouchability in army headquarters. (XLI—20-5-70) 101-02.

**UNTOUCHABILITY (OFFENCES) ACT, 1955 :**

Amendment to Untouchability (Offences) Act, 1955. (XXXVI—3-3-70), 45-46.

**UPADHYAYA, DIN DAYAL :**

Commission of Inquiry in to the Murder of Shri Din Dayal Upadhyaya. (XXXVIII—24-3-70), 178-79.

**UPPER TUNGABHADRA PROJECT :**

Proposals for construction of Upper Tungabhadra Project. (XXXVII—4-3-70), 194.

**URANIUM :**

Uranium Deposits in Bihar. (XXXVII—18-3-70), 178-79.

Uranium found in Kerala. (XLI—13-5-70), 171.

**URANIUM CORPORATION OF INDIA :**

Loss incurred by Uranium Corporation of India. (XL—22-4-70), 131.

**URBAN AREAS :**

Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 8-16.

*Debates*

Shortage of Houses in Urban areas. (HAH Dis). (XXXVII—9-3-1970), 580-98.

**URBAN HOUSING SCHEME :**

Home-Building loans under Urban Housing Schemes. (XXXIX—20-4-70), 42-43.

**URBAN PROPERTY :**

Ceiling on Urban Property. (XXXVI—23-2-70), 179-80; (XXXVIII—30-3-70), 27; (XXXIX—20-4-70), 229-30.

Imposition of Tax on Urban Property. (XXXVI—2-3-70), 36-37.

Suggestions regarding fixing a ceiling on Urban Property. (XL—27-4-70), 19-24.

**URDU :**

Memorandum re. Demands of Urdu speaking people in India. (XXXVIII—1-4-70), 63-64.

Memorandum to Prime Minister on Status of Urdu. (XXXVII—9-3-70), 183.

Urdu script ignored in AIR publications (XLI—7-5-70), 34-35.

**URDU COMMITTEE BOMBAY :**

Memo-andum submitted by Urdu Committee of Bombay to Prime Minister. (XXXVIII—3-4-70), 52.

**UREA :**

Grant of Licence for Urea plant in U. P. to a big Business House. (XXXIX—6-4-70), 202.

Grant of licence to Birlas for setting up of urea plant in U. P. (XLI—11-5-70), 83.

Wastage of urea due to testing with Parkhi. (XLI—14-5-70), 67-68.

**URSULA HICKS, LADY :**

Remarks made by Lady Ursula Hicks British Economist. (XXXIX—6-4-1970), 132-33.

**USHA FANS :**

Export of Usha fans and sewing Machines. (XLI—6-5-70), 106-07.

**USHA SEWING MACHINES :**

Export of Usha fans and sewing Machines. (XLI—6-5-70), 106-07.

**UTENCILS :**

Effect of Contamination from Use of Utensils on Human Life. (XXXVIII—30-3-70), 64.

**UTTAR PRADESH :**

Abolition of district councils in U. P. (XXXIX—16-4-70), 120.

Additional assistance by Central Government to U. P. Government for implementing agreement with secondary schools teachers' association. (XXXVIII—3-4-70), 154-55.

Advance payment of Salary to Central Government Employees consequent of floods in U. P. (XXXVII—9-3-70), 95.

Agro-Industrial Complex in U.P. (XXXVII—18-3-70), 91-92.

Aid to farmers of insect-infested wheat crop in Eastern U. P. (XXXVII—5-3-70), 234-35.

Aid to U. P. for Agricultural production, minor irrigation and land development. (XXVIII—2-4-70), 46-47.

Aid to U. P. for rural electrification of Kumaun and Uttarakhand. (XXXVIII—25-3-70), 59-60.

UTTAR PRADESH—*Contd.*

- Allegation Re. American C. I. A. Funds used to save Shri G. B. Gupta's Ministry in U. P. (XXXVII—13-3-70), 63.
- Alleged corruption in Plant Engineering (Electrical) Department of Gorakhpur Fertiliser Factory. (XXXIX—13-4-70), 171-72.
- Allotment of steel to U. P. (XXXVII—17-3-70), 77-78.
- Amount ear-marked and facilities provided for Welfare of Harijans of Muzaffar Nagar and Meerut (U. P.). (XLI—12-5-70), 106-07.
- Amount spent on National Highways in Uttar Pradesh. (XL—1-3-70), 173.
- Atrocities by Jats on Harijans in certain districts of Uttar Pradesh. (XLI—15-5-70), 104.
- Bombs found near Chaukaghat Railway Station in U. P. (XXXVIII—25-3-70), 82.
- Bridge over river Ganga near Mirzapur in U. P. (XXXIX—17-4-70), 119-20.
- Bungling in General Post office of Uttar Kashi. (XXXVII—5-3-70), 225.
- Bungling in General Post Office of Uttar Pradesh. (XL—23-4-70), 213-14.
- Canal Irrigation facilities in U. P. (XL—22-4-70), 61.
- Closure of plastic Centre at Etawah. (XXXIX—13-4-70), 54.
- Complaint against excise officials by hukka tobacco cultivators in Uttar Pradesh. (XLI—11-5-70), 148-49.
- Communication facilities in dacoit infested areas contiguous to M. P., Rajasthan and U. P. (XXXIX—9-4-70), 132-33.
- Concealment of crime in Uttar Pradesh. (XXXIX—17-4-70), 147-48.
- Construction of Lift Canals in Uttar Pradesh. (XL—29-4-70), 115-16.
- Construction of roads and bridges in Uttar Pradesh. (XXXVII—9-3-70), 201.
- Co-operative Banks in Uttar Pradesh. (XL—30-4-70), 75.
- Dacoity and pickpocketing on Northern and North Eastern Railways in Uttar Pradesh. (XXXVIII—24-3-70), 291-92.
- Dearth of Hotels and Restaurants Uttar Pradesh. (XXXIX—17-4-70), 126.

UTTAR PRADESH—*Contd.*

- Decision by U. P. electricity workers to launch a movement for implementation of electricity wage recommendations. (XXXIX—16-4-70), 92.
- Demand for Funds for Remodelling of Dams in Eastern Uttar Pradesh. (XXXVI—25-2-70), 106.
- Demand for funds for tribal development blocks in U. P. (XL—21-4-70), 151-52.
- Demand of U. P. Government to increase Price of sugarcane. (XL—23-8-70), 158-59.
- Development of sericulture in U. P. during Fourth Plan. (XLI—20-5-70), 71.
- Development Scheme for U. P. (XXXVI—25-2-70), 130-31.
- Disparity in the Project Allowance etc. paid to P. & T. Staff at Dakpathar in U. P. (XXVIII—2-4-70), 141.
- Embankment on Ganga near Roorkee in U. P. (XXXVII—4-3-70), 160.
- Establishment of Polyester Plant in U. P. (XXXIX—13-4-70), 138.
- Establishment of service station for tractor in Jalaun district. (XL—30-4-70), 87-88.
- Expenditure on tours of Prime Minister to U. P. (XXXVI—27-2-70), 150-52.
- Family Planning Centre in Pauri Garhwal of U. P. (XXXIX—13-4-70), 164; (XL—27-4-70), 145-46.
- Financial Assistance to U. P. for taking over sugar Mills. (XXVIII—2-4-70), 124.
- Grants and loans advanced to Govts. of U. P. and Tamil Nadu by Central Government. (XXXVI—2-3-70), 80-81.
- Grants for road development schemes given to Uttar Pradesh from Central Road Fund. (XXXVII—9-3-70), 203.
- Grant of licence to Birlas for setting up of urea plant in U. P. (XLI—11-5-70), 83.
- Harassment of Harijan Employees of U. P. Regional Office of E. P. F. Organisation. (XLI—14-5-70), 173-74.
- Harijans operated for Vasectomy in Kundari Village, U. P. (XXXIX—13-4-70), 86-87.
- Implementation of Small Farmers Scheme in U. P. (XL—23-4-70), 81.
- Increase in supply of foodgrains to U. P. (XLI—7-5-70), 103.
- Installation of Tube-Wells with the help of Drilling Machines in certain District of U. P. (XXVIII—2-4-70), 159-60.

## UTTAR PRADESH—Contd.

- Intimidation of voters in mid-term polls in U. P. and Bihar. (XL—21-4-70), 137-39.
- Means of Irrigation in Uttar Pradesh. (XXXVI—25-2-70), 110-11.
- Minerals in Banda District, U. P. (XXXVI—23-2-70), 183-84.
- Nationalisation of Sugar Industry in U. P. (XXXVI—26-2-70), 96-97.
- Non-implementation of Development Schemes of Telephone Exchanges and opening of Public Call Offices in U. P. due to non-availability of Telephone Equipment. (XLI—14-5-70), 66.
- Pauri Hospital of Pauri Garhwal. (XXXIX—13-4-70), 163.
- Payment of Income-tax by the Ex-Chief Minister of U. P. (XXXVI—2-3-70), 184.
- Per capita aid to Uttar Pradesh. (XXXVII—11-3-70), 109-110.
- Per Capita consumption of electricity in Uttar Pradesh. (XXXVII—18-3-70), 117-18.
- Policy for installation of Diesel Engine and Power Engine Pumping Sets in Bihar and U. P. (XL—23-4-70), 57-59.
- Post Offices in Uttar Pradesh. (XXVIII—2-4-70), 70-71.
- Power Supply to Uttar Pradesh. (XXXVI—25-2-70), 112-13.
- Prime Minister's statement re backwardness of Eastern U. P. (XXXVI—25-2-70), 106-07.
- Priority to projects in Backward areas of U. P. (XXXVIII—25-3-70), 56-59.
- Profits made by Sugar Mills in U. P. and Bihar. (XXXVI—26-2-70), 76.
- Programme for Uplift of Scheduled Castes and Scheduled Tribes of U. P. (XLI—12-5-70), 107-08.
- Progress in Seed Production Project in Tarai Area of Uttar Pradesh in Co-operation with U. N. O. (XL—30-4-70), 120-21.
- "Project" Assist" Scheme of U. P. (XXXIX—8-4-70), 81-82.
- Protest by defence workers in U. P. against imposition of professional tax. (XLI—6-5-70), 96.
- Provision of Helipads during Prime Minister's tours to U. P. (XXXVI—27-2-70) 151-52.
- Raid on Offices of Mossrs, Radhakrishan Vimalkumar by Sales Tax Authorities of Uttar Pradesh. (XXXIX—6-5-1970) 78.

## UTTAR PRADESH—Contd.

- Raid on residence of an Officer of U. P. (XXXIX—20-4-70), 59-60.
- Re-instatement of P. & T. Employees of Uttar Pradesh suspended due to their participation in 1968. (XXVIII—2-4-70), 2-16.
- Representation re Danger to the life and property of a candidate during mid term elections to U. P. Assembly. (XLI—15-5-70), 122.
- Sacrifice of a Boy in Deoria District of U. P. (XXXVI—27-2-70), 201.
- Sale and popularisation of consumption of fertilisers in East U. P. (XL—4-5-70), 74.
- Scarcity hit areas in Bihar, Rajasthan and U. P. (XXXVI—26-2-70), 58-60.
- Scarcity of Kerosene Oil in North Uttar Pradesh. (XXXIX—20-4-70), 131.
- Schemes for increasing per capita consumption of electricity in U. P. (XL—22-4-70), 113.
- Security arrangements during Prime-Minister's tour of Uttar Pradesh. (XXXVI—27-2-70), 187.
- Setting up of an atomic Power Station at Narora in U. P. (XL—22-4-70), 115.
- Setting up of Atomic Establishment in U. P. (XL—22-4-70), 171.
- Setting up of Industrial Estates for Landless people. (XXXIX—7-4-70), 41.
- Setting up of industries in U. P. during fourth Plan. (XXXVI—3-3-70), 116-17.
- Setting up of new sugar mills in U. P. in public sector. (XLI—7-5-70), 148-49.
- Share of Madhya Pradesh in Power of Rihand Project U. P. (XL—29-4-70), 147-48.
- Shortage of big rig machines in Jaunpur Division of U. P. (XLI—6-5-70),
- Special scheme on development of agriculture in U. P. under Fourth Plan. (XLI—7-5-70), 104-05.
- Status of Hill Districts of Uttar Pradesh (XXXIX—10-4-70), 37.
- Sugar factories closed in U. P. (XXXIX—16-4-70), 126.
- Supply of Chemical Fertilisers to U. P. (XL—23-4-70), 186.
- Total mileage of National Highways in Uttar Pradesh. (XXXVII—9-3-70), 201.
- Tractor factory in U. P. (XXXVII—17-3-70), 59.

## UTTAR PRADESH—Contd.

U. P. Cantonments (Control of Rent and Eviction) Act, 1932. (XXXVII—18-3-70), 87-88.

*Debates*

Reported unresolved border dispute between U. P. and Bihar and possibilities of clashes over harvest (C. A.). (XXXVIII—31-3-70), 158-75.

Role of Governors in recent ministry making in U. P. and Bihar. (Dis). 304-62.

Visit of Vohra Committee to U. P. (H. A. H. Dis). (XLI—8-5-70), 268-82.

## V

## V.I.Ps. :

Allegations against VIPs in a Smuggling Case in Bombay. (XXXIX—20-4-70), 93-94.

Categories of persons included in VIP list. (XXXVII—9-3-70), 118.

Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.

## VANASPATI :

Annual demand and production of vanaspati. (XLI—7-5-70), 124-25.

Blackmarketing of vanaspati ghee. (XXXIX—16-4-70), 65.

Closure of Vanaspati Manufacturing Units. (XXVIII—2-4-70), 165-66.

Colourisation of Vanaspati Ghee. (XXXIX—9-4-70), 48-49.

Control over price of Vanaspati Ghee. (XXXVIII—12-3-70), 103-04.

Effect of artificial shortage of vanaspati and sugar on poor people. (XLI—7-5-70), 80-81.

Export of Vanaspathi. (XXXVI—26-2-70), 163-64.

Frequent Fluctuation in Price of Vanaspati Ghee. (XXXVII—5-3-70), 129-30.

Import and distribution of vegetable oils. (XXXVIII—26-3-70), 194-95.

Increase in prices of Vanaspati. (XXXVI—26-2-70), 54-55.

Increase in Production of Vegetable Oils. (XXXIX—9-4-70), 129-30.

Instalment of machinery for Vanaspati Oil in Public Sector. (XLI—14-5-70) 100.

Measures for stabilising prices of vanaspati (XXXIX—16-4-70), 53.

## VANASPATI—Contd.

Nationalisation of Vanaspati Industry. (XXVIII—2-4-70), 156.

Production and Price of Vanaspati Ghee. (XXXIX—9-4-70), 78.

Review of production and price of Vanaspati Ghee. (XXVIII—2-4-70), 45-46.

Rise in price of Vanaspati. (XXXVI—26-2-70), 36.

Rise in price of vanaspati ghee. (XXXVII—12-3-70), 26-31.

Scarcity of Vanaspati Ghee in Delhi (XXVIII—2-4-70), 29-30.

Soyabean as a substitute for manufacture of Vanaspati and its production. (XL—30-4-70), 39-40.

Restoration of voluntary price control by Vanaspati Industry. (XL—23-4-70), 201-02.

Setting up of vegetable ghee manufacturing Units in Public Sector. (XXXVII—12-3-70), 112.

Vanaspati Oil Factories in Public and Private Sectors. (XL—23-4-70), 74-75.

## VASECTOMY :

Complaints regarding vasectomy operations. (XL—4-5-70), 78-79.

Vasectomy cases, Statewise. (XXXVI—23-2-70), 209.

See also "family Planning".

## VEERANAM WATER SCHEME :

Allocation of foreign exchange to Tamil Nadu for Veeranam water Scheme. (XXXIX—20-4-70), 143.

## VEGETABLES :

Development of payment vegetable Market in Jheel Kurenja by Dwa. (XXXIX—6-4-70), 188.

Fall in price of Potatos. (XXXVI—26-2-70), 225-26.

Increase in cost of vegetables due to increase in freight. (XXXVIII—24-3-70), 296.

Marketing facilities for Vegetables in Delhi. (XXXVI—26-2-70), 164-65.

Production of fruits and vegetables in Ladakh. (XLI—14-5-70), 120-21.

Production of wheat and vegetables in Delhi. (XXXVIII—26-3-70), 196-97.

Survey of export of Fruits and Vegetables (XXXVII—4-3-70), 126-27.

**VENEREAL DISEASES :**

Increase in Cases of Venereal Diseases (XL—27-4-70), 224-25.

**VENKATAPPIAH COMMITTEE :**

Venkatappiah Committee on Rural Credit. (XL—23-4-70), 92-93.

**VETERINARY HOSPITALS :**

Veterinary Hospital for Kargil. (XL—23-4-70), 94.

**VICKER TANKS :**

Deal with UK for the supply of vicker tanks. (XLI—13-5-70), 35.

**VICKS VAPORUB :**

Manufacture of Vicks vaporub by M/s Richardson Hindustan. (XXXIX—6-4-1970), 87-88.

**VICE CHANCELLOR(S) :**

Appointment of Vice-Chancellor of Visva Bharati University. (XLI—8-5-70), 29.

Uniform system of Electing Vice-Chancellor for Universities. (XL—1-5-70), 46-47.

**VIDARBHA :**

Creation of Vidarbha State and other new States. (XXXVII—13-3-70), 205-06.

Irrigation facilities in Vidarbha region of Maharashtra. (XL—29-4-70), 142-43.

Special rent for development of Vidarbha. (XXXVII—4-3-70), 103-04. ■

**VIETNAM :**

Indian move for peace in Vietnam. (XXXVII—4-3-70), 109.

Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.

Raising of issue of Mass killing in Vietnam in Human Rights Commission. (XXXVIII—25-3-70), 153.

**VIJAYANTA TANK :**

Import of spare parts for Vijayanta Tank. (XXXVI—25-2-70), 43-44.

**VIJAYAWADA :**

Non-settlement of claims by LIC of certain persons who died near Vijayawada. (XXXIX—20-4-70), 138-39.

Posting of additional staff at Vijayawada and Rajahmundry. (XLI—5-5-70), 108-09.

**VILLAGES :**

Allocation for Electrification of villages during Fourth Five Year Plan. (XXXVII—4-3-70), 93-94.

**VILLAGES—Contd.**

Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.

Legal Power to Village Panchayats for recognising Trade Unions. (XXVIII—2-4-70), 136.

Paucity of drinking water in villages of Mysore. (XXXVI—23-2-70), 174.

Provision of infra-structure to villages to check influx into cities. (XXXVII—12-3-70), 148-49.

Setting up of agro-industries in villages. (XXXVII—5-3-70), 234.

Setting up of Government Stores in Villages. (XXXVII—12-3-70), 81-82.

Survey of villages in Punjab. (XLI—20-5-70), 79.

Utilisation of allowland belonging to village panchayats. (XL—30-4-70), 143.

Villages provided with Post Offices and Telephone Exchanges in Junagadh District, Gujarat. (XXXVII—12-3-70), 172.

See also "Rural Areas".

**VINTAGE CAR RALLY :**

Holding of vintage car world rally in India. (XXXVIII—3-4-70), 175.

**VISA :**

Abolition of visa restrictions with foreign countries. (XLI—13-5-70), 63.

Indo-Yugoslavia visa agreement. (XLI—13-5-70), 112-113.

Reciprocal visa facilities to Indians for free travel. (XXXVII—11-3-70), 157-58.

**VISAKHAPATNAM :**

Commission of Cyclone Warning Radar at Visakhapatnam. (XXXVII—13-3-70), 100.

Construction of Fisheries Berth at Visakhapatnam. (XXVIII—2-4-70), 33-34.

Consultant engineers for outer harbour scheme at Visakhapatnam. (XXXVIII—3-4-70), 142.

Development of Iron ore handling plant at Visakhapatnam. (XL—1-5-70), 60-61.

Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15—21.

Offer of help from Japan for expansion of Vishakhapatnam Port. (XL—4-5-70), 95.

Setting up of a steel plant at Vishakhapatnam. (XXXVII—17-3-70), 165-66.

**VISHWA DHARMA SAMMELAN :**

Vishwa Dharma Sannnelan held in Delhi. (XXXVI—27-2-70), 168.

**VISHWA VIKRAM :**

Launching of 'Vishwa Vikram' Ship. (XXXVII—13-3-70), 179.

**VISITS ABROAD :**

A.I.R. Sponsored Tours Abroad of Musicians. (XL—23-4-70), 73.

Cultural, Educational and other delegations sent abroad. (XXXVIII—24-3-70), 195-96.

Expert Team to Japan. (XXXVII—18-3-70), 66-67.

Foreign Exchange Facilities to Indian Tourists going abroad by Steamers. (XXXIX—17-4-70), 46-47.

Foreign Secretary's visit to African countries regarding non-aligned preparatory meet at Dar-Es-Salam. (XXXIX—8-4-70), 89.

Foreign tours of Foreign Trade Minister. (XXXVI—25-2-70), 122.

Foreign tours of Officials of STC. (XXXVII—11-3-70), 54.

Foreign Tours of the Minister of Foreign Trade. (XXXVI—25-2-70), 175-76.

Grants to students and teachers for conducting tours. (XXXVI—27-2-70), 186-98.

Instructions issued for armed forces personnel to travel by Air India on Transfer and vice-versa. (XXXVII—11-3-70) abroad 192-93.

Tours by Ministers Abroad. (XXXIX—6-4-70), 115-16.

Visits abroad by Ministers and Members of Parliament. (XXXVII—9-3-70), 61.

Visits by Ministers Abroad. (XXXIX—6-4-1970), 125.

Visit by the Minister of Foreign Trade to Yugoslavia. (XXXVII—4-3-70), 192.

Visit of Indian delegation to Ceylon for discussion on Irrigation and Power projects. (XXXVII—11-3-70), 53-54.

Visit of Indian Delegation to U.K. to study Development of Small Industries. (XL—28-4-70), 82.

World tour of Chairman/Deputy Chairman of Heavy Engineering Corporation, Ranchi. (XXXVI—8-3-70), 57-58.

See also "Tours Abroad".

**VITAMINS :**

Adding of Vitamins to Foods. (XXXIX—13-4-70), 185-86.

Production of Vitamins. (XXXIX—6-4-70), 86.

**VIVIAN BOSE COMMISSION :**

Vivian Bose Commission's report on Dalmia Jain Airways. (XL—21-4-70), 43-44.

**VIVIDH BHARATI :**

Film artists on A.I.R. Vividh Bharati programmes. (XXXVII—5-3-70), 210.

Replacement of film artistes on Vividh Bharati programmes. (XXXVII—5-3-70), 205-06.

Revenue from and Expenditure on Vividh Bharati programme. (XXXVI—26-2-70), 82.

Vividh Bharati Programmes for Jawans. (XXXVII—12-3-70), 179-80.

**VIZAG ZINC SMELTER PLANT PROJECT. (XXXIX—20-4-70), 137-38.****VOHRA, COL. D. B. :**

Compulsory retirement of Col. D. B. Vohra in rank of a Major. (XL—29-4-70), 158-59.

**VOHRA COMMITTEE :**

Vohra Committee's Visit to U. P. (XXXVIII—30-3-70), 67.

*Debates*

Visit of Vohra Committee to U. P. (H. A. H. Dis). (XLI—8-5-70), 268-82.

**VOICE OF AMERICA :**

Permission to Government Servants to Undertake Translation Work for Voice of America. (XXXVII—13-3-70), 74.

Voice of America Broadcast in Tamil Language. (XXVIII—2-4-70), 123-24.

**"VOICE OF ISLAM" :**

"Voice of Islam" broadcast from Washington. (XLI—13-5-70), 45.

**VOLTAS LTD. :**

Shares of Government in Voltas Ltd. (XLI—11-5-70), 145-46.

**VOLUNTEER CORPS :**

Recruitment of persons from Madhya Pradesh in N. C. C. and Volunteer Corps. (XL—29-4-70), 138-39.

## VYAS SHRIJAI NARAYAN :

Commemorative stamp on Shri Jai Narayan Vyas of Rajasthan. (XLI—14-5-70), 122.

## W

## WAGE(S) :

Basis of wage structure of railway commercial clerks. (XXXVII—17-3-70), 174.

Disparities in the wages of LIC Workers. (XXXVI—23-2-70), 129-30.

Increase in Price of Fertiliser, Seeds and Wages of Agricultural Labour. (XXXIX—9-4-70), 149-50.

Minimum Wages of Labourers in Delhi fixed by Labour Commission. (XLI—14-5-70), 133.

Need based wage for Chandigarh. (XL—30-4-70), 37-38.

Non-payment of wages for labour in Mizo hills. (XL—24-4-70), 114.

Revision of Wage Structure of Commercial clerks. (XXXVII—17-3-70), 173-74.

Scheme to decide minimum wages for employees in commercial establishments. (XLI—7-5-70), 113.

Uniform minimum wages for industries. (XXXVII—5-3-70), 14.

Wages in Steel Plants. (XXXVIII—24-3-70), 313.

Wages of agricultural, Industrial and Handloom labour in States. (XXXVII—5-3-70), 194-95.

Wage of workers in China clay and mines in West Bengal. (XXXVII—5-3-70), 113-14.

Wage structure of employees in Different Nationalised Banks. (XXXVI—2-3-70), 145-46.

## WAGE BOARD :

AITUC Views on Recommendations of Central Wage Board for Road Transport Industry. (XXVIII—2-4-70), 36.

A.I.T.U.C. views on Wage Boards. (XXXVI—26-2-70), 135-57.

Construction of buildings for educational Institutions in Madhya Pradesh by Waqf Board. (XXXVIII—24-3-70), 284.

Demand for a wage board by All India Railwaymen's Federation. (XLI—5-5-70), 89.

Demand for a Wage Board for extra Departmental postal Employees. (XXXVII—5-3-70), 168.

Demand for a wage board for municipal employees. (XXXIX—16-4-70), 101.

## WAGE BOARD—Contd.

Demands of Indian Federation of Working Journalists and implementation of wage board awards. (XL—30-4-70), 115-16.

Implementation of Coal Wage Board Recommendations in collieries in Korba Region. (XXXVI—26-2-70), 57.

Implementation of Engineering Wage Board recommendations. (XXXVII—12-3-70), 115-16.

Implementation of recommendations of Wage Board for Engineering Industry by States. (XXXVII—12-3-70), 126.

Implementation of recommendations of Wage Board for Heavy Chemicals. (XXXVII—12-3-70), 90-91.

Implementation of second textile Wage Board recommendations in Textile Mills taken over by National Textile Corporation. (XLI—14-5-70), 68-69.

Indian National Mine Workers Federation request for implementation of Coal Wage Board recommendations. (XLI—14-5-70), 123-24.

Memorandum by U. P. Sugar Mills Labour Union Ekta Samiti regarding Second Wage Board. (XXXVI—26-2-70), 219-20.

Non-implementation of recommendations of wage committee and Wage Board for working journalists by Samachar Bharati. (XXXVIII—26-3-70), 50.

Recommendations of Wage Board for Port and Dock Workers. (XL—23-4-70), 27-29.

Report of Second Wage Board for Sugar Industry. (XXXIX—9-4-70), 42.

Report of Wage Board for Electricity Workers. (XXXVI—26-2-70), 80.

Statutory wage boards to ensure implementation of recommendations. (XXXIX—16-4-70), 106.

Wage Board for Coir, Beedi and Plantation Workers. (XXXVI—26-2-70), 194-95.

Wage Board for Mica Industry. (XXVIII—2-4-70), 142-43.

WALL NEWSPAPER. (XXXVI—26-2-70), 104.

Cost and utility of wall newspaper published from Delhi. (XXXVIII—26-3-70), 154-55.

Impact of P.I.B. Wall Newspaper on the people. (XLI—14-5-70), 155-66.

Wall Newspaper 'Hamara Desh' (XXXVI—26-2-70), 127.

**WAREHOUSES :**

Buffer stock of foodgrains and ware-houses (XL—30-4-70), 146.

Taking over of Private Tea Ware-houses in Calcutta. (XL—23-4-70), 54-55.

**WARRANT OF PRECEDENCE.** (XL—1-5-70), 100-01.

**WANCHOO COMMITTEE :**

Norms for establishing Industries recommended by Pande and Wanchoo Committees. (XXXIX—14-4-70), 165.

**WATCH(ES) :**

Increase in prices of HMT Watches. (XXXVII—17-3-70), 99-40.

Manufacture of electronic Wrist watches. (XXXVII—17-3-70), 94-95.

Production of automatic watches. (XLI—5-5-70), 26-28.

Seizure of Gold Wrist Watches. (XXXIX—20-4-70), 62-63.

**WATER POLLUTION :**

Pollution of Ganga water at Monghyr. (XXXVII—9-3-70), 438.

Pollution of Water by Industrial and Domestic wastes. (XXXVI—23-2-70), 213-04.

**WATER SUPPLY :**

Acute shortage of drinking water supply in R. K. Puram, New Delhi. (XLI—18-5-70), 159.

Acute shortage of Drinking water in States (XLI—18-5-70), 56.

Anticipated water scarcity in Capital (XI—4-5-70), 77-81.

Break Downs of Wazirabad Treatment Plant for Water Supply, Delhi. (XXXIX—20-4-70), 129.

Central Assistance for adequate water supply in Madhya Pradesh. (XLI—18-5-70), 51.

Fear of Shortage of Drinking Water in Capital in Summer 1970. (XXXIX—20-4-70), 155.

Insufficient water supply in Kotla Mubarakpur, New Delhi. (XXXIX—6-4-1970), 107-08.

Loan sanctioned by LIC to Municipal Committee for Water Supply and Drainage Schemes. (XL—4-5-70), 109-10.

**WATER SUPPLY—Contd.**

Release of adequate water to canals in U. P. (XLI—13-5-70), 129.

Rural Drinking water scheme in Hard Rock water scarcity areas in Co-operation with UNICEF. (XLI—18-5-70), 62.

Rural water supply during the Fourth Plan for Gujarat. (XLI—18-5-70), 67.

Short supply of water in Yamuna in Delhi. (XLI—13-5-70), 49.

Shortage of Water Supply in Timarpur Colony, Delhi. (XLI—18-5-70), 199.

Supply of drinking water in Kotla Mubarakpur, Delhi. (XLI—18-5-70), 124.

Supply of water to Rajasthan from Gung and Bhakra Canals after expiry of Indo-Pak Canal water Treaty. (XXXIX—8-4-70), 51-53.

Supply of Water to the Rural Areas of Dheli. (XXXVI—23-2-70), 47-48.

Surplus water of Ravi river. (XLI—13-5-70), 134.

Water Planting Idle in Delhi. (XXXIX—6-4-1970), 123-24.

Water supply in New Moti Nagar New Delhi. (XLI—18-5-70), 206.

Water supply in R. K. Puram New Delhi. (XXXIX—20-4-70), 123-24.

Water supply in rural areas. (XLI—18-5-70), 79.

Water Supply Scheme of Rajasthan. (XXXIX—6-4-70), 185-86.

Water supply to Gangnahar and Bhakra Canal. (XLI—7-5-70), 30-34.

**WAZIR SULTAN TOBACCO COMPANY, HYDERABAD :**

Shares held by foreigners in Wazir Sultan Tobacco Company, (XXXVI—3-3-70), 139-40.

**WEALTH T.** . . . . .—20-4-70), 230-31.

Aggregation of Income and Wealth of Husband, Wife and Minor Children for purpose of Assessment of Income-tax and Wealth Tax. (XXXIX—6-4-1970), 64-65.

Agricultural Wealth Tax. (XXXIX—6-4-1970), 98-99; (XLI—18-5-70), 105.

Collection of Income Tax and Wealth Tax. (XXXVI—23-2-70), 124.

Filing of Wealth Tax returns by Union Ministers. (XXXVII—16-3-70), 47.

Levy of Income and Wealth Tax on writers Journalists and Scientists (XXXIX—20-4-70), 142-43.



**WEALTH TAX—Contd.**

Levy of Income Tax and Wealth on donations received by the Founder of R. S. S. and on Movable and Immovable property of the Sangh. (XXXIX—6-4-70), 71.

Payment of Income and Wealth Tax by M/s. Maharaja Finances. (XXXVI—2-3-70), 100.

Payment of Wealth Tax by Chief Ministers of States. (XXXIX—13-4-70), 134-35.

Payment of wealth tax by Film people. (XXXVIII—30-3-70), 119.

Pending cases of Wealth Tax in Courts. (XXXIX—20-4-70), 143-44.

Recovery of income tax and Wealth tax. (XL—4-5-70), 224.

Recovery of Wealth Tax. (XL—4-5-70), 224-25.

Wealth Tax due from M/s. Khemji Poonja and Company Bombay. (XXXIX—6-4-70), 208.

**WEAVING MACHINES :**

Manufacture of weaving machines for cotton and jute textiles. (XLI—5-5-70), 76.

**WELFARE ASSOCIATION(S) :**

Representation from Welfare Association of Andrews ganj, New Delhi. (XXXIX—20-4-70), 190.

Welfare association at Sarojini Nagar, New Delhi. (XLI—8-5-70), 50.

**WELFARE INSTITUTIONS :**

Aid to welfare institutions. (XL—21-4-70), 166.

**WELFARE OFFICERS :**

Permanent welfare officers for ex-servicemen in M. P. (XLI—20-5-70), 121.

**WELFARE PROGRAMME(S) :**

Administrative delays in Welfare programmes. (XXXVII—17-3-70), 84.

**WELLS :**

Allocation and Expenditure on Digging Wells in State (XL—23-4-70), 100-01.

Amount invested by Bhopal branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 122-23.

Amount invested by Devas Branch of State Bank of India for development of small scale industries and digging of wells (XL—4-5-70), 123.

**WELLS—Contd.**

Amount invested by Indore branch of State Bank of India for development of Small Scale Industries and digging of wells (XL—4-5-70), 121-22.

Amount invested by Ratlam Branch of State Bank of India for development of small scale industries and digging of wells (XL—4-5-70), 124-25.

Amount invested by Ujjain Branch of State Bank of India for development of small scale industries and digging of wells (XL—4-5-70), 123-24.

Permission by Forest Department for digging Well in the foot hills in the Hilly area of Rajasthan. (XLI—14-5-70), 184-85.

Wells for Harijans during Gandhi Centenary Year. (XXXIX—7-4-70), 146.

**WEST ASIA :**

President Nasser's message to Prime Minister on West Asia situation. (XXXVII—18-3-70), 150.

West Asia situation. (XXXVII—11-3-70), 60-61.

**WEST BENGAL :**

Abolition of basic schools in West Bengal (XXXIX—10-4-70), 205.

Abolition of Vidhan Parishads of West Bengal and Punjab. (XL—21-4-70), 69.

Acquisition of land in West Bengal for Central Forces. (XL—1-5-70), 167.

Acreage under high yielding variety of paddy for self sufficiency in West Bengal (XLI—7-5-70), 134.

Action against Officers of West Bengal for not carrying out their duties. (XXXIX—17-4-70), 130-31.

Allegations made by West Bengal Deputy Chief Minister re interference in Internal Affairs of State Government. (XXXVII—9-3-70), 98.

Amount spent on National Highways in West Bengal. (XL—1-5-70), 178-79.

Annihilation of jotedars by Naxalites. (XLI—15-5-70), 113-14.

Anti-national activities of communal party in West Bengal. (XLI—15-5-70), 111-12.

Appointment of advisers to West Bengal Governor. (XL—21-4-70), 205-09; (XLI—15-5-70), 189.

Appointment of Chief Secretary to Government of West Bengal. (XLI—15-5-70), 13-20.

**WEST BENGAL—Contd.**

- Arbitrary Retrenchment in Collieries in Bihar and West Bengal. (XXXVI—26-2-70), 119.
- Attack by Pakistanis at Padamamala village in Krishnanagar (West Bengal). (XL—1-5-70), 124-25.
- Attack on Dum Dum police station. (XXXVIII—3-4-70), 173.
- Attacks on Railway Staff Property in West Bengal. (XXXIX—7-4-70), 147-48.
- Attempts on life of former Chief Minister of West Bengal. (XLI—15-5-70), 91-92.
- Attempt on life of Shri Jyoti Basu. (XXXVIII—31-3-70), 156-58.
- Attendance at Writer's Building by Officers of Home Department of West Bengal. (XXXIX—17-4-70), 176.
- Ban on carrying lathis and other weapons in West Bengal. (XL—24-4-70), 62.
- Bank Robberies in West Bengal. (XXXVI—27-2-70), 184.
- Bomb explosions in West Bengal. (XXXVIII—3-4-70), 145.
- Branch post-offices in Diamond Harbour, West Bengal. (XXXVII—5-3-70), 117-18.
- C.I.A. activities in West Bengal. (XXXVI—27-2-70), 23-27.
- Central Assistance to Small Scale Industries in West Bengal. (XXXVI—3-3-70), 212.
- Central grant to West Bengal for Irrigation of Jute Fields. (XXXVI—26-2-70), 49-50.
- Central study team on gheraos in West Bengal. (XLI—14-5-70), 171.
- Central subsidy for free education in West Bengal. (XXXVII—9-3-70), 113.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister. (XXXVII—13-3-70), 133-34.
- Check on shifting of offices of Birla firms from West Bengal. (XLI—5-5-70), iCo.
- Closure of Industrial Units in West Bengal. (XXXVII—12-3-70), 71-72.
- Closure of textile Mills in West Bengal. (XLI—6-5-70), 126-27.

**WEST BENGAL—Contd.**

- Coal output in mining areas of West Bengal (XLI—11-5-70), 88.
- Coal resources in West Bengal. (XL—27-4-70), 177-78.
- Compensation to dependents of cultivator killed during UF rule in West Bengal (XLI—15-5-70), 98.
- Compensation to farmers whose land was forcibly occupied in West Bengal (XLI—14-5-70), 111.
- Complaints received by income tax officers of West Bengal. (XLI—11-5-70), 58.
- Conduct of West Bengal Officials during United Front Regim.e. (XL—1-5-70), 122.
- Controversy over CFM and Governor's role in West Bengal. (XLI—15-5-70), 84.
- Conviction of West Bengal Minister by People's Court. (XXXVII—13-3-70), 87.
- Criticism of Mahatma Gandhi in Jallian-walla Bagh play staged in West Bengal (XLI—15-5-70), 76-77.
- Dacoities in West Bengal collieries. (XXXVIII—3-4-70), 113.
- Development of Sunderbans area in 24-Pargana district (West Bengal). (XLI—5-5-70), 112.
- Different rates of excise duty on in Assam and West Bengal. (XL—22-4-70), 70.
- Distribution of benami and vested land to landless tribals and harijans in West Bengal. (XLI—7-5-70), 46.
- Dubda Basin Drainage Scheme of Midnapur (West Bengal). (XL—22-4-70), 206.
- Employment position in West Bengal under united front rule. (XXXIX—16-4-70), 112.
- Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 22-29.
- Fall in production of industries West Bengal. (XL—21-4-70), 41-42s
- Financial Assistance to West Bengal. (XL—27-4-70), 127.
- Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 16-30.
- Financial assistance to West Bengal Government for irrigation schemes. (XLI—6-5-70), 148-49.

**WEST BENGAL—Contd.**

- Gheraos in West Bengal. (XXXVI—26-2-70), 45-46.
- Gheraos in West Bengal after Mid Term Election. (XXXVII—12-3-70), 81.
- Growing indiscipline among Industrial workers in West Bengal. (XXVIII—2-4-70), 33.
- Guerrilla Training Camps in West Bengal. (XXXIX—17-4-70), 49.
- Illegal occupation of land in West Bengal and steps to restore land to legal owners. (XLI—7-5-70), 37-38.
- Incidents of strikes, Lock-outs and Gheraos in West Bengal. (XXXVII—12-3-70), 92-95.
- Incidents of violence in West Bengal. (XXXVIII—3-4-70), 144.
- Industrial Development in West Bengal. (XXXVI—3-3-70), 49-50.
- Industrial Units closed due to Strikes, Lock-outs and Closures in West Bengal. (XXXVII—12-3-70), 132.
- Infiltration of Pakistanis into West Bengal and Tripura. (XXXVIII—3-4-70), 102-03.
- Insecurity among Central Government Employees in West Bengal. (XXXVII—13-3-70), 209.
- Inspection posts set up by China on West Bengal Border. (XL—22-4-70), 169.
- Issue of Industrial Licences for West Bengal. (XXXVIII—24-3-70), 311-12.
- Issue of Licences to Parties in West Bengal to manufacture stainless steel. (XXXIX—14-4-70), 140.
- Kidnapping cases in Union Territories and in West Bengal. (XL—1-5-70), 71.
- Kidnapping of West Bengal Minister. (XLI—15-5-70), 77-78.
- Land for Landless in West Bengal. (XL—30-4-70), 156.
- Land reforms in West Bengal. (XXXIX—16-4-70), 37.
- Law and Order situation in West Bengal. (XXXVII—9-3-70), 123.
- Looting of fisheries in West Bengal and their distribution to landless peasants-cooperatives during united front rule. (XLI—7-5-70), 134-37.
- Looting of paddy in Jalpaiguri District. (XL—1-5-70), 140.
- Looting of Paddy in West Bengal and its effect on food position. (XXXVI—26-2-70), 157.

**WEST BENGAL—Contd.**

- Loss incurred by Industries on account of uncertainty in West Bengal. (XXXVI—3-3-70), 140.
- Loss incurred by Khadi and Village Industries Commission, West Bengal. (XXXVI—3-3-70), 209.
- Meeting of representatives of industrial and commercial organisations with adviser to West Bengal Governor. (XLI—19-5-70), 139.
- Memorandum from General Secretary, Bangla Congress regarding fixing of ceiling on individual land holding in West Bengal. (XLI—7-5-70), 41-42.
- Multipurpose and Major irrigation projects of West Bengal. (XL—29-4-70), 185-86.
- Naming of Roads and Streets in West Bengal. (XXXIX—17-4-70), 183.
- Neglect by Centre of problems of West Bengal. (XXXVI—27-2-70), 41-42.
- Notice for closure of steel companies in West Bengal and its effect on crash export plan. (XL—21-4-70), 110-11.
- Number of Bills received from West Bengal for President's Assent. (XL—1-5-70), 87.
- Opening of recruitment centres in West Bengal. (XL—29-4-70), 107-08.
- Pakistani boats operating in Sunderban Region of West Bengal. (XL—1-5-70), 36-37.
- Paper mill in North Bengal. (XXXIX—14-4-70), 135.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Power supply in rural areas of West Bengal under Rural Electrification Scheme. (XLI—6-5-70), 33-34.
- President's assent to West Bengal and Kerala Govt.'s Bills on compulsory recognition of Trade Unions. (XXXVII—9-3-70), 106.
- President's Assent to West Bengal Subsistence Allowance Bill. (XXXVII—13-3-70), 118.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 25-31.
- Recovery of Arms and Ammunition in West Bengal, Rajasthan and Jammu and Kashmir. (XXXIX—17-4-70), 104-05.
- Relaxation of restrictions by West Bengal Government on Pakistan Passports. (XXXVII—18-3-70), 43.

**WEST BENGAL—Contd.**

- Remission of loans and other benefits to flood affected areas of West Bengal. (XLI—7-5-70), 137.
- Re-opening of factories closed as a result of gheraos in West Bengal. (XXXIX—16-4-70), 139.
- Re-opening of Industries in West Bengal (XLI—14-5-70), 101.
- Reports of Committee on Review of Rehabilitation work in West Bengal. (XL—30-4-70), 114.
- Report of pay commission set up by the last UF Government in West Bengal. (XLI—11-5-70), 122.
- Representations from victims of loot and arson in West Bengal. (XXXVIII—24-3-70), 204-05.
- Request for taking over of Birla concerns in West Bengal. (XXXIX—16-4-70), 49.
- Request from West Bengal for rice and wheat to meet food deficit. (XXXVI—26-2-70), 188-89.
- Resumption of Oil Exploration Works in West Bengal. (XL—4-5-70), 172-73.
- Review of orders issued by West Bengal Home Minister during the United Front Rule. (XLI—8-5-70), 111.
- Review of Rehabilitation of East Pakistan Refugees in West Bengal. (XXXIX—9-4-70), 86-87.
- Safeguards to Share-Croppers in West Bengal. (XLI—14-5-70), 110-11.
- scheme for regularisation of Squatter's Colonies in West Bengal. (XXXVII—5-3-70), 196-97.
- Security arrangements for former Ministers of West Bengal Government. (XLI—15-5-70), 7-13.
- Setting up land reforms commission in West Bengal for distribution of land. (XLI—7-5-70), 133.
- Setting up of committee to examine problems of closed factories in West Bengal. (XL—28-4-70), 93.
- Setting up of deep sea fishing project at Raychak, West Bengal. (XXVIII—2-4-70), 27-29.
- Sewage canal of Magrahat (West Bengal). (XL—29-4-70), 162-63.
- Shifting of Industrial concerns from West Bengal to other States. (XXXVI—24-2-70), 89-92.

**WEST BENGAL—Contd.**

- Shifting of Industries by the Birlas from West Bengal. (XXXVIII—24-2-70) 71-72.
- Shifting of industries from West Bengal. (XLI—5-5-70), 159-60.
- Shirakol Y. N. Vidya Mandir 24-Parganas, West Bengal. (XLI—8-5-70), 152.
- Strikes in private, state and Public Sector Industries in West Bengal under United Front Government. (XXXVII—5-3-70), 231.
- Suit by Deputy Chief Minister of West Bengal. (XXXVII—9-3-70), 102.
- Surplus funds of Banks in West Bengal (XXXVI—2-3-70), 180.
- Trouble in Jagatdal, West Bengal during Puja festivities. (XLI—8-5-70), 125.
- Unearthing of a Bomb manufacturing factory in West Bengal. (XXXVIII—3-4-70), 159.
- Unemployment in West Bengal under UF Government due to bad industrial relations, (XXXIX—16-4-70), 111.
- Unemployed women enlisted with employment exchanges in West Bengal. (XXXIX—16-4-70), 110.
- Use of Home Department by CPI(M) for political purposes. (XLI—15-5-70), 80.
- Utilisation of Idle Capacities in Barrel Fabrication Industry. (XXXIX—7-4-70), 80-81.
- Wage of workers in China clay and mines in West Bengal. (XXXVII—5-3-70), 113-14.
- Weeding out of political elements from West Bengal Administration. (XXXIX—17-4-70), 44.
- West Bengal Chief Minister's Statement regarding Law and Order situation in the State. (XXXVI—27-2-70), 94-95.
- West Bengal Governor's remarks re : Industrial Growth in West Bengal. (XXXVII—10-3-70), 71-72.
- Working of companies in West Bengal (XXXVI—3-3-70), 119-20.
- Debates*
- Budget—1970-71.
- General Discussion. (XXXVIII—30-3-70), 217-375.
- Budget, 1970-71.
- Presentation (XXXVIII—26-3-70), 288-90.

**WEST BANGAL—Contd.**

- Demands for Supplementary Grant, 1969-70, Statement presented. (XXXVIII—26-3-70), 288.
- Economic and Social Problems of West Bengal. (Res.) (XL—1-5-70), 322-23.
- Economic and Social Problems of West Bengal. (Res.). (XLI—15-5-70), 254-308.
- Meeting of Bangla Congress leaders with Prime Minister and Home Minister (C.A.). (XXXVII—16-3-70), 227-41.
- Procedure followed by West Bengal Governor in regard to formation of Government. (C.A.). (XXXVIII—24-3-70), 389-414.
- Proclamation re : West Bengal (Res.) (XXXVIII—30-3-70), 217-375.
- Reported clash over forcible occupation of land in West Bengal. (C.A.). (XLI—5-5-1970), 166-79.
- Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 182-90.
- Reported resignation of one of the Advisers. to the West Bengal Governor. (C.A.) (XXXIX—16-4-1970), 143-53.

**WEST GERMANY :**

- Agreement between India and West Germany for Import of Capital Goods. (XXXIX—6-4-70), 124.
- Construction of vessels for Indian shipping Companies at West German Shipyards. (XLI—16-6-70), 35-36.
- Export of engineering goods to West Germany. (XLI—6-5-70), 61.
- Irrigation schemes under Indo-German Collaboration. (XL—29-4-70), 126.
- Loan Agreements with West Germany. (XXXIX—20-4-70), 3-7.
- Loans from West Germany. (XXXVII—9-3-70), 321.
- Manufacture of machinery parts, in India by West Germany. (XLI—19-5-70), 103-04.
- Nuclear non-proliferation treaty between Rumania and West Germany. (XXXVII—11-3-70), 46.
- Opening of office by an Indian Firm in West Germany. (XLI—6-5-70), 113-14.
- Production of anti-tank "Cobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.

**WEST GERMANY—Contd.**

- Resumption of aid to private sector by West German Government. (XL—4-5-70),
- STC Agreements with some Firms of West Germany and France. (XL—22-4-70), 111.
- STC Delegation to West Germany for Opening Branch Office. (XL—22-4-70), 150.
- Setting up of organic Chemicals production Plant with German Collaboration. (XXXVII—9-3-70), 410.
- Setting up of a plant at Jabalpur with West German Collaboration for the manufacture of defence vehicles. (XL—29-4-70), 110-11.
- Talks with West German Foreign Minister. (XXXVII—11-3-70), 47.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Visit by West Germany's Reconstruction loan Corporation delegation to study India's Fertilizer Needs. (XXXVII—9-3-70), 294.
- Visit of Delegation from West Germany to assess fertilizer needs of the Country. (XXXVI—23-2-70), 154-55.
- West German Collaboration in India. (XXXVII—17-3-70), 78-79.
- West German delegation's visit to India (XXXVII—16-3-70), 72-73.
- West German proposal to collaboration in TV expansion in India. (XXXIX—16-4-70), 31.
- Visit by West German Delegation of Businessmen and Financiers (H.A.H. Dis). (XXXIX—10-4-70), 340-56.
- WESTERN KOSI CANAL :**
- Completion of Western Kosi Canal. (XXXVIII—25-3-70), 155-56.
- Construction Western Kosi Canals Scheme. (XXXVI—25-2-70), 173.
- Re-survey of western Kosi canal. (XLI—20-5-70), 132-33.
- WHEEL BARROWS :**
- Demand for use of Wheel Barrows with Rubber Tyres at Amritsar Railway Station. (XXXVIII—24-3-70), 383-84.
- WHEAT :**
- Abolition of wheat zones and other recommendations of Chief Ministers (XXXIX—16-4-70), 22-28.

**WHEAT—Contd.**

- Agreement for supply of wheat by Australia. (XXXIX—16-4-70), 97.
- Destruction of Wheat in balze at Nangloi. (XLI—14-5-70), 76-77.
- Enquiry into the sale of wheat supplied to ration depots in Delhi. (XXXVIII—26-3-70), 109.
- Fixation of Prices of Wheat. (XXXIX—9-4-70), 128-29.
- Import of wheat from Canada and other Countries. (XXXVII—5-3-70), 155-56.
- Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 31.
- Objection by Rajasthan Government to Fixation of High Prices of Wheat. (XXXIX—9-4-70), 99.
- Procurement of Wheat. (XL—23-4-70), 77-78.
- Production of wheat and vegetables in Delhi. (XXXVIII—26-3-70), 196-97.
- Research on growing of high yielding variety of wheat like Kalyan, Sona and Triple-dwarf on Sand Dunes. (XLI—14-5-70), 135-36.
- Research on soil fertility problems in intensively cropped areas in Punjab. (XXXVII—5-3-70), 25-31.
- Supply of sub-standard quality of Wheat. by F. C. I. (XXXVII—5-3-70), 219-20.
- Supply of wheat, rice and Sugar to State. (XL—23-4-70), 133-36.
- Wheat production. (XXXVII—5-3-70), 103-04.
- See also 'Food grains'.

**WHIPS' CONFERENCE :**

- Seventh Whips' Conference held in Madras (XXXVII—13-3-70), 117-18.

**WIG(S) :**

- Wig trade and its exports. (XXXVI—25-2-70), 167-68.

**WILD LIFE :**

- Boats in Thekkady wild life sanctuary (Kerala). (XL—24-4-70), 171.
- Conference on wild life problems. (XXXVIII—26-3-70), 91-92.
- Development of Wild Life Centres for Tourists. (XXXVII—9-3-70), 86.
- Display in shops in Delhi of furs of animals whose killing is banned. (XLI—7-5-70), 90.

**WILD LIFE—Contd.**

- Guide-lines for preservation of forests and Wild life. (XXXVII—12-3-70), 203-05.
- Measures to prevent killing of Indian Tigers. (XL—23-4-70), 97.
- Schemes for promotion of [tourism and development of wild life centres. (XXXVIII—3-4-70), 40-41.
- Lion as Protected Animal. (XXXIX—9-4-70), 64-65.

**WILD LIFE SANCTUARY :**

- Development of Kanha in Madhya Pradesh as Wild Life Sanctuary. (XL—1-5-70), 169-70.
- Tourist Traffic to Thekkady (Kerala) Wild Life Sanctuary. (XXXIX—17-4-70), 125-26.

**WINE :**

- Development of grapes crop for preparation of wine. (XXXVII—12-3-70), 59.
- Import of wine. (XXXVII—11-3-70), 156-57.
- Manufacture of High Quality Liquor. (XXXIX—7-4-70), 71-72.

**WIRELESS TRANSMITTERS :**

- Detection of Transmitters in Hyderabad. (XXXVII—9-3-70), 219.
- Seizure of unauthorised wireless sets in Madhya Pradesh. (XXXIX—16-4-70), 103.

**WOOL :**

- Distribution of Raw Wool in Rajasthan by Khadi and Village Industries Commission. (XXXVI—24-2-70), 160-61.
- Low import quota for shoddy sector of wool industry. (XL—29-4-70), 42-43.
- Production of Wool From Human Hair. (XXXVI—25-2-70), 57-58.
- Shortage of Wool. (XXXVII—4-3-70), 83-84.

**WOOLLEN INDUSTRY :**

- Modernisation of Woollen Industry. (XXXVII—18-3-70), 83-84.
- Nationalisation of Export Trade of Woollen Knitwears. (XL—22-4-70), 67.
- Woollen industry working at low capacity. (XL—29-4-70), 184.

**WOOLLEN MILLS :**

Modernisation of worsted yarn woollen mills. (XLI—13-5-70), 93.

**WORKERS :**

House-ownership rights to workers. (XXXVI—23-2-70), 157-158.

Paid holidays for workers. (XXXVII—12-3-70), 61.

Pilot survey on health of workers in Rourkela Steel Plant. (XXXVIII—24-3-70), 253-54.

Recommendations of Central Wage Board for Port and Dock Workers. (XXXVII—5-3-70), 45.

Recommendations of Wage Board for Port and Dock Workers. (XL—23-4-70), 27-29.

Scheme for workers' participation in share and profit of Industries. (XXXVII—5-3-70), 136.

Service conditions of quarry workers. (XLI—14-5-70), 90-91.

Service conditions of workers in Public Sector. (XXXVII—12-3-70), 162.

Strength of workers in factories in States. (XXXVII—12-3-70), 67.

Victimisation of Engineering workers of Jamshedpur. (XL—23-4-70), 90.

Workers killed in Roti-Bati and Girmit Colliery Riots in Asansol. (XXXVIII—24-3-70), 108.

Workers killed in stone quarry near Badarpur, Delhi. (XLI—14-5-70), 89-90.

Workers removed from service in East Neemcha colliery. (XXXVIII—26-3-70), 95.

See also "Labour".

**WORLD BANK :**

Aid by World Bank for irrigation projects of Andhra Pradesh. (XL—4-5-70), 229.

Appointment of Minister of State (Finance) in World Bank. (XXXIX—6-4-70), 184-85.

Direct Assistance to States by the World Bank. (XXXVI—2-3-70), 79.

Irrigation and power project run with the assistance of World Bank and United Nations Organisations. (XXXVII—11-3-70), 63.

**WORLD BANK—Contd.**

Financial assistance for the Development of Calcutta by World Bank. (XL—4-5-70), 193-94.

Loans from World Bank and Foreign Countries during Fourth Plan. (XL—27-4-70), 153-54.

Project Assistance from World Bank. (XL—27-4-70), 102-03.

Report of World Bank on India's Economy. (XXXVIII—30-3-70), 49.

Selection of Projects for being placed before the World Bank Team. (XXXVII—18-3-70), 115-16.

Visit by Deputy Chairman of World Bank to Delhi. (XXXIX—20-4-70), 146-47.

Visit of World Bank Team to Western Railway. (XXXVI—3-3-70), 212-13.

World Bank Aid for Housing Projects to produce Housing Material. (XXXIX—20-4-70), 45-46.

World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 20-25.

World Bank loans for Gujarat State co-operative land development bank. (XLI—11-5-70), 93-94.

World Bank Loan for Kadana Project. (XXXIX—20-4-70), 136-37.

World Bank loan for Madhya Pradesh. (XXXVII—16-3-70), 133-54.

World Bank loan to Government of Punjab for purchase of Tractors. (XXXVI—23-2-70), 206-07.

World Bank's Loan to Punjab for Import of Tractors. (XXXIX—20-4-70), 113-14.

World Bank Pre-appraisal Team's study Report on fertilizer Industry in India. (XXXVI—2-3-70), 182.

**WORLD COURT :**

Foreign Exchange spent on Election of Indian Candidate for Judgeship of the World Court at the Hague. (XXXIX—8-4-70), 75.

**WORLD FOOD ORGANISATION :**

Supply of Foodgrains to Tikamgarh and Chhatarpur Districts of Madhya Pradesh by World Food Organisation. (XXXIX—9-4-70), 126-27.

**WORLD FOOD PROGRAMME :**

Agreement under World Food Programme to augment supply of processed Milk in four Cities. (XXVIII—2-4-70), 88-89.

**WORLD FOOD PROGRAMME—Contd.**

Protect by Rajasthan Government regarding world food programme in the State. (XLI—20-5-70), 127.

Suggestion made by India in inter-Governmental committee of world food programme regarding world wide food aid activities. (XLI—7-5-70), 122.

**WRESTLING**

Development of wrestling. (XLI—15-5-70), 172.

Participation in international wrestling competitions. (XLI—15-5-70), 40-41.

**WRESTLING FEDERATION :**

Defying instructions by wrestling federation. (XLI—8-5-70), 119.

**WRIT PETITIONS :**

Writ petition challenging validity of Central Government orders requiring compulsory knowledge of Hindi for Central Government employees. (XX-XIX—17-4-70), 132-33.

**X****X-RAY MACHINES :**

X-Ray Machines in Railway Hospitals at Samastipur and Garhara. (Barauni). (XXXVI—3-3-70), 72-73.

**Y****Y. M. C. A. :**

Activities of YMCA and Christian Agency for social action. (XXXVII—9-3-70), 100.

**YAMUNA RIVER :**

Construction of a Dam on river Yamuna. (XLI—6-5-70), 41-42.

**YARN :**

Closure of Medium-Scale Yarn Manufacturing Establishments. (XXXIX—6-5-1970), 78.

Import of Nylon Yarn. (XXXVIII—1-4-70), 150.

Low production of 15 and 20 Deniers Yarn. (XXXVIII—1-4-70), 112.

Setting up of Polyester Filament Yarn Plant in Co-operative Sector. (XXXIX—20-4-70), 46-47.

Supply of raw materials and yarn. (XLI—13-5-70), 176.

**'YATRI' MAGAZINE :**

Delay in the Publication of Monthly Magazine 'YATRI'. (XXXVIII—24-3-70), 164.

**YEMEN :**

Nationalisation of the Branch of an Indian Bank by Yemen. (XXXIX—20-4-70), 191.

**YENMAR MARINE ENGINES :**

Location of Factory in manufacture of Yenmar Marine Engines in Tamil Nadu. (XXXIX—9-4-70), 62.

**YOJNA :**

Publishing of 'Yojana' in regional languages. (XLI—13-5-70), 171.

**YOL CAMP :**

Representation by Inhabitants of Yol Camp against imposition of enhanced rates of Taxation in Cantonment area. (XXXVII—4-3-70), 181.

**YOUTHS :**

Cultural and moral development of youths. (XXXVII—9-3-70), 155.

Distribution of obscene literature among Indian youth. (XL—24-4-70), 59.

Facilities for Youths. (XXXVI—27-2-70), 102-03.

Setting up of a Commission to study problems of youth. (XXXVIII—3-4-70), 55.

Youth organisations in University Campus. (XXXVII—9-3-70), 98.

Youth services in Chota Nagpur. (XXXVIII—24-3-70), 145.

**YUGOSLAVIA :**

Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 1-5.

Offer from Yugoslavia for development of Malpe Harbour. (XXXVII—9-3-70), 117.

Supply to wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.

Talks with Defence Minister of Yugoslavia. (XXXVIII—1-4-70), 122.

Talks with Yugoslavia's Foreign Minister on non-aligned meet. (XLI—6-5-70), 83-84.

Talks with Yugoslavia Foreign Minister on Sino-Indian relation. (XL—29-4-70), 140.

Traffic Agreement with Yugoslavia. (XXXVI—25-2-70), 86-87.



**YUGOSLAVIA—Contd.**

Visit by the Minister of Foreign Trade to Yugoslavia. (XXXVII—4-3-70), 192.

Yugoslav President's plans for settling Arab-Israeli dispute and restoring peace in middle east. (XLI--20-5-70), 88.

**Z****ZERO ENERGY FAST REACTOR STATION, TROMBAY :**

Construction of Zero Energy Fast Reactor Station, Trombay. (XXXVI—25-2-70), 135.

**ZILA PARISHADS :**

Structure of Zila Parishads in India. (XXXVIII—26-3-70), 219-20.

**ZINC SMELTERS :**

Project Report for setting up Zinc Smelter Unit at Visakhapatnam. (XXXVIII—30 3-70), 76.

**ZINC SMELTERS—Contd.**

Vizag Zinc Smelter Plant Project. (XXXIX—20-4-70), 137-38.

**ZINC SMELTER EMPLOYEES UNION :**

Representation by Zinc Smelter Employees Union, Udaipur. (XXXIX—20-4-70), 101-02.

**ZONAL COUNCIL :**

Meeting of Southern Zonal Council. (XXXVI—27-2-70), 135-36. (XXXVII—13-3-70), 98-99.

**ZONAL RAILWAYS :**

Translators for Hindi Departments of Zonal railways. (XXXVII—17-3-70), 148-49.

**ZOOLOGICAL SURVEY OF INDIA :**

Enquiry into Jeep accidents of Zoological Survey of India at Solan. (XXXIX—17-4-70), 75-76.

---

**PART II—NAME INDEX**

---

## A

## ABRAHAM, SHRI K. M. :

Academic qualifications of Members of the study team on Staff Reorganisation of A.I.R. (XXXVII—5-3-70), 113.

Activities of Hippies in Thekkady (Kerala). (XL—24-4-70), 170.

Alleged Discrimination by Fifth Commission against Southern States. (XXXIX—6-4-1970), 106-07.

Andaman Special Pay. (XXXVI—27-2-70), 43-44.

Assistance to Industrial Co-operatives by Industrial Finance Corporation. (XXXVI—23-2-70), 44-46.

Assistance to less-developed States by I.F.C. (XXXVI—2-3-70), 29-30.

Ban on continuance of retired officials in extra-departmental postal service. (XLI—7-5-70), 151.

Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

Companies violating ceiling on salaries of managing agents and Directors. (XXXVII—10-3-70), 87.

Complaints against C.S.I.O. and C.S.I.R. (XXXVIII—24-3-70), 106.

Complaint against some accounts officers of Air Force (Accounts). (XLI—18-5-70), 202.

Construction of Multi Storey Flats for Ministers and Government Officials. (XXXVII—16-3-70), 105.

Construction of quarters for the staff of Customs department, Cochin. (XL—4-5-70), 223.

Decline in exports of Coir and Coir goods. (XXXVI—25-2-70), 170.

Delay in import of mercury. (XXXVI—25-2-70), 167.

Disappearance of Tigers from Thekkady Wild Life Sanctuary. (XXXIX—17-4-70), 155-56.

Donations to Political Parties by Companies. (XXXVI—24-2-70), 223-24.

Export Duty on Coir Yarn. (XXXIX—8-4-70), 94-95.

Export of shellac. (XXXVII—11-3-70), 24-27.

Export Trade. (XXXVII—18-3-70), 101-02.

## ABRAHAM, SHRI K. M.—Contd.

Financial Assistance to Shiv Sena. (XXXVII—13-3-70), 146.

Findings of national credit council. (XXXVII—16-3-70), 30.

Forward trading in Shares. (XXXVI—23-2-70), 108-09.

Grants given by Indian Council of Social Science Research. (XXXVII—13-3-70), 123.

Grant of field Establishment Allowance to Class IV employees of Geological Survey of India. (XXXVII—16-3-70), 104-05.

Hindustan Housing Factory Ltd., New Delhi. (XXXIX—13-4-70), 85-86.

Indo-British Trade Talks. (XXXVII—18-3-70), 39.

Instrumentation Ltd., Palghat, Kerala. (XXXVI—10-3-70), 68.

Introduction of Employees Provident Fund and E.S.T. Schemes in Cashew Industry in Kerala. (XXXVI—26-2-70), 213-14.

Irregularities in Promoting clerks grade against 20 per cent graduate quota. (XXXVII—10-3-70), 113.

Kerala Chief Minister's Press Conference Broadcast over AIR, Trivandrum. (XXXVII—12-3-70), 97.

Low Production of Flasks. (XXXVII—4-3-70), 90.

Lowering the age for Franchise and Amendment of Election Law. (XX XVI—24-2-70), 44-45.

MPs reaction to Broadcasts of Chief Ministers and other Leaders. (XX XVII—12-3-70), 95.

Memorandum given by Residents of Joshinath to the Ex-Defence Minister and Prime Ministers. (XXXVII—18-3-70), 97-98.

Non-payment of increments to the non-gazetted staff of Civil Wing of Post and Telegraphs Department. (XXXIX—9-4-70), 152-53.

Payment of extra money for Chief Producer of AIR. (XXXVII—5-3-70), 141-42.

Payment of royalties to Scientists in C.S.I.O. and C.S.I.R. for new Designs and Inventions. (XXXVII—13-3-70), 51-52.

Payment of salary to C.R.P. deputed to Kerala. (XXXIX—10-4-70), 174.

Postings of Chief Producers. (Regional Programme). (XL—23-4-70), 206-07.

**ABRAHAM, SHRI K. M.—Contd.**

- Pre-Degree Examination of Kerala. (XXXVI—27-2-70), 138.
- President's assent to West Bengal and Kerala Govt.'s Bills on compulsory recognition of Trade Union. (XXXVII—9-3-70), 106.
- Printing of Text-books under Indo-American Text-book programme. (XXXIX—17-4-70), 157.
- Production and Consumption of Tin Plates. (XI—28-4-70), 17.
- Promotion of clerks grade II in Traffic Accounts Office, Delhi (Northern Railway). (XXXVII—10-3-70), 160.
- Propagation of Castism over A.I.R. (XXXVII—5-3-70), 150-51.
- Quarters for the employees of Customs department, Cochin. (XI—4-5-70), 222-23.
- Raising of debts against the stations by the Accounts Department. (XI—28-4-70), 132.
- Registration for Allotment of Flats by D.D.A. (XXXIX—20-4-70), 228-29.
- Rejection of the recommendations made by the Textile Organisation Committee. (XXXIX—8-4-70), 114.
- Scheme to print low priced Text-books for Colleges. (XXXIX—17-4-70), 157.
- Selection grade II posts of All India Radio. (XXXVII—12-3-70), 96.
- Seminar on Agricultural Financing by Commercial Banks held in Patna. (XI—27-4-70), 193-95.
- Separate Financial Corporation to assist small Scale Industries for Harijans in Kerala. (XXXVII—17-3-70), 37.
- Setting up of development Corporation in Andamans. (XXXVII—5-3-70), 47.
- Setting up of Publishing Company by Tatas in collaboration with U.S.Firm. (XXXVII—17-3-70), 84-85.
- Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 1-4.
- Shortage of pig Iron for Foundry Industry. (XXXVI—3-3-70), 30-31.
- Special pay in Andaman and Nicobar Islands. (XXXVII—9-3-70), 119-21.

**ABRAHAM, SHRI K. M.—Contd.**

- Special pay to Government employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 120.
- Staff in Tea Board. (XLI—6-5-70), 152-53.
- Starting of a Cashew Research station by Kerala State Cashew Development Corporation. (XXXVI—26-2-70), 56-57.
- Supervision of Nehru Unit of All India Radio Transcription Service. (XXXVII—12-3-70), 96-97.
- Telephone connections in Bombay, Delhi, Madras, and Calcutta. (XXXVI—26-2-70), 215-16.
- Use of boats in Periyar lake. (XI—24-4-70), 171.
- Use of PL-480 Funds for rural electrification Corporation. (XXXVII—11-3-70), 94.
- Utilisation of employees by officer for private work in Andaman and Nicobar Administration. (XXXVI—27-2-70), 110-11.
- Valuables belonging to Begum of Rampur. (XLI—18-5-70), 227.
- Appointment of Third pay Commission (Matter under Rule 377). (XI—24-4-1970), 216-17.
- Finance Bill, 1970. Consid. (XI—4-5-1970), 346-50.
- Unemployment Problem (Res.) (XXXVIII—3-4-70), 340-41.
- ACHAL SINGH, SHRI :**
- 16 bodies found near Sripur Colliery in Asonol (West Bengal). (XXXIX—10-4-70), 7.
- Advances to and investment by top tea Industrial Houses. (XXXVIII—24-3-70) 20.
- Advisory function of Delhi State Nari Niketan Board. (XXXIX—14-4-70), 139.
- Akhil Bharat Netra Sudhar Sangh Lajpat Nagar, New Delhi. (XLI—18-3-70), 122.
- Alleged Mis-management in New Delhi Cooperative Bank, Delhi. (XXXIX—9-4-70), 55-56.

ACHAL SINGH, SHRI—*Contd.*

- Composition of Central Health Service. (XXXIX—13-4-70), 191-92.
- Creation of All-India Services. (XL—1-5-70), 13.
- Doctors of CGHS not willing to join GHS. (XXXIX—13-4-70), 190-91.
- Doctors of CGHS not willing to join GHS. (XLI—11-5-70), 195-96.
- Drawing of pay and allowances by a person from two or more institutions. (XLI—11-5-70), 195.
- Home Guards organisation in Delhi. (XLI—15-5-70), 156-57.
- Market in Singapore for Indian goods. (XXXVIII—1-4-70), 6.
- Multi-storied quarters lying vacant in Delhi. (XXXIX—13-4-70), 189-90.
- Nari Niketan Delhi. (XXXVII—17-3-70), 162-64.  
(XLI—5-5-70), 72-73.
- New Delhi Co-operative Ltd., Delhi. (XXXIX—9-4-70), 165-67.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 53.
- Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70), 20.
- Recruitment policy in Public Undertakings. (XXXVII—9-3-70), 441.
- Retirement age of Principals of Higher Secondary Schools, Delhi. (XXXIX—10-4-70), 163.
- Terms and conditions of employees of Delhi State, Nari Niketan. (XXXVII—17-3-70), 162.

*Debates*

Demands for Grants—1970-71 :

Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—14-4-1970), 287-91.

Finance Bill, 1970 :

Motion to pass, as amended. (XLI—6-5-70), 344.

## ADICHAN, SHRI P. C. :

AIR Stations in Kerala. (XXXIX—16-4-70), 74.

ADICHAN, SHRI P. C.—*Contd.*

- Abolition of 'P' Form. (XXXVIII—30-3-70), 90.
- Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.
- Absence of Budget provision for ring Railway in Delhi. (XXXVIII—24-3-70), 356.
- Additional Profits due to Automation in Industries. (XXXIX—9-4-70), 102-63.
- Adverse effect of D.A. Merger with Pay. (XXXIX—6-4-70), 213-15.
- Aid from United Nations Children Fund. (XXXIX—7-4-70), 176-77.
- Aid to Turkey Earthquake victims. (XL—22-4-70), 38.
- Air-Strip used by smugglers near Bombay. (XXXVII—13-3-70), 101.
- Alleged Artificial increase in Public Sector outlay in Fourth Plan. (XXXVII—4-3-70), 98.
- Allocation for development of Kerala during Fourth Plan. (XL—22-4-70) 109.
- Allotment of land to landless persons (XXXVII—5-3-70), 80-83.
- Allotment of servant quarters to C.P.W.D. Employees in North and South Avenue, New Delhi. (XXXIX—13-4-70) 65.
- Amnesty for renewal of unlicensed radio sets. (XXXIX—16-4-70), 55.
- Amount presented to Khan Abdul Ghaflar Khan. (XL—27-4-70), 144-45.
- Appointment of a retiring Civil Engineer on the post of Chairman-cum-Managing Director of Bharat Aluminium Co. Ltd. (XXXVII—9-3-70), 309.
- Appointments of local people for lower categories in Railway jobs. (XXXIX—14-4-70), 53.
- Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—17-4-70), 105.
- Asian Common Market. (XXXVI—25-2-70), 73.
- Average consumption of Chemical Fertilizer per acre per year in India as compared to foreign countries. (XXVIII—2-4-70), 99.

**ADICHAN, SHRI P. G.—Contd.**

- Ban on forward trading in Steel (XXXVI—3-3-70), 192.
- Bills pertaining to the staff of various Ministries presented to AGCW and M. (XXXVII—16-3-70), 190.
- Black marketing in building material in Delhi. (XXXVIII—16-3-70), 215-16.
- Bleak chances of promotion in Defence Statistical Organisation and Ordnance Depots. (XXXVIII—1-4-70), 114.
- Break-up of expenditure on fire service in Parliament House. (XXXVII—9-3-70), 403.
- Central aid to Kerala for purchase of improved agricultural equipments and seeds during 1967, 1968 and 1969. (XL—30-4-70), 89-90.
- Central and State subsidised feature films. (XXXIX—16-4-70), 30.
- Central Assistance for famine-hit areas in Rajasthan and Tamil Nadu. (XXXVII—9-3-70), 282.
- Class IV employees in schools of Himachal Pradesh Education Department. (XXXVIII—3-4-70), 147-48.
- Codifications of privileges for M.Ps. (XXXVII—13-3-70), 136-37.
- Collision of Southern Express with goods train near Feridabad. (XLI—5-5-70), 102-03.
- Construction of Fisheries Berth at Vishakhapatnam. (XXVIII—2-4-70), 33-34.
- Contracts for liquor shops in Delhi and New Delhi. (XXXIX—13-4-70), 173-74.
- Conversion of Government Loans into Equities. (XXXIX—6-4-1970), 87.
- Criticism of Agreement between the Department of Atomic Energy and NASA on Experimental Satellite. (XXXIX—9-4-70), 132.
- Cultivation on railway land lying unused with railways. (XXXVIII—24-3-70), 293.
- Dacoities and thefts in State Bank and other Nationalised Banks. (XXXVI—23-2-70), 119.
- Deaths due to Starvation or malnutrition in Banaskantha Area. (XXXVI—26-2-70), 102-03.

**ADICHAN, SHRI P. G.—Contd.**

- Decline in Export of Cigarettes. (XXXVII—4-3-70), 123-24.
- Demand for portable typewriters. (XL—21-4-70), 93-94.
- Demands of AIR Staff Artistes. (XXXVII—5-3-70), 140.
- Demand of Wheat Producing States to increase Procurement prices of Wheat. (XXXIX—9-4-70), 163-64.
- Demarcation and development of backward areas in each State. (XLI—19-5-70), 75-77.
- Deployment of Central Reserve Police in West Bengal. (XXXIX—10-4-70), 117.
- Desertion of village Dhongarpur Tal (Gwalior) by Harijans. (XXXVII—10-3-70), 212-13.
- Development of cottage industries in Kerala. (XL—21-4-70), 94.
- Development of Deep-sea Fishing. (XXXVI—26-2-70), 37-39.
- Development of Film Industry in each State. (XLI—14-5-70), 55.
- Development work at Tuticorin Deep Sea Harbour. (XXXIX—10-4-70), 145.
- Direct import of foodgrains by States. (XXXVII—12-3-70), 131-32.
- Discovery of Deposits of Iron Ore in North Arcot District of Tamil Nadu. (XXXVIII—30-3-70), 133.
- Disparities in Wages of LIC. (XL—27-4-70), 137-38.
- Disposal of obsolete aircraft. (XXXVII—11-3-70), 145.
- Diversion of a part of production of Ordnance Factories to private sector. (XXXVIII—25-3-70), 119-20.
- Donations given by certain Industrial Houses to Political Parties and Industrial Licences issued to them. (XXXVIII—31-3-70), 82.
- Duration of broadcasts from Delhi and other stations of all India Radio. (XXXVII—12-3-70), 130-31.
- Duty hours of fire service personnel posted at Parliament House. (XXXVII—9-3-70), 402.

ADICHAN, SHRI P. C.—*Contd.*

- Electrification of Howrah-Delhi Trunk Route. (XXXVI—3-3-70), 134-35.
- Enlargement of Mangalore railway station and completion of Hassan-Mangalore Line. (XXXVII—17-3-70), 93.
- Expert Committee on Tax collection. (XXXVI—23-2-70), 68-70.
- Export of Bananas. (XXXVII—4-3-70), 51-52.
- Extension of railway line from Nangal dam to Una (Himachal Pradesh). (XXXVII—17-3-70), 159.
- Family pension cases lying pending in the office of Controller of Defence Accounts, Allahabad. (XXXVII—18-3-70), 174-75.
- Family pension to Class IV staff of railway hospitals of Indian railways. (XL—21-4-70), 150.
- Family pensions to Government Employees. (XXXVI—23-2-70), 121-22.
- Fast train between Bombay and Delhi. (XXXVII—10-3-70), 190.
- Finalisation of Fourth Five Year Plan. (XXXVI—25-2-70), 28-29.
- Financial assistance to powerloom Industry. (XXXVIII—25-3-70), 161-62.
- Foodgrain production during Fourth Plan. (XXXVII—5-3-70), 174.
- Formation of Scheme for Alternate Fuel in view of rise in Petroleum products consumption. (XXXIX—6-4-70), 200-01.
- Foundation of Sir Arthur Cotton Barrage on river Godavari. (XLI—6-5-70), 39.
- Grievances of all India Railway men's Federation. (XXXVI—24-2-70), 165-68.
- High power medium wave transmitter at Jammu. (XLI—7-5-70), 143.
- House-Building Loans under Urban Housing Schemes. (XXXIX—20-4-70), 42-43.
- House Rent Allowance to Government Employees. (XL—27-4-70), 137.
- Import through STC. (XXXVII—4-3-70), 87.

ADICHAN, SHRI P. C.—*Contd.*

- Income-Tax due from concerns of Sahu Jain. (XXXVIII—30-3-70), 82.
- Increase in prices of Vanaspati. (XXXVI—26-2-70), 54-55.
- Increase in Steel prices. (XXXVI—24-2-70), 214-16.
- Indo-UAR coordination re. press and radio. (XXXVIII—26-3-70), 67-68.
- Introduction of Crop Insurance. (XXXIX—9-4-70), 103-04.
- Investigations against M/s Nirula Finance Private Ltd., New Delhi. (XXXVII—16-3-70), 184-85.
- Joint Management councils in Industries and Workers Participation in Management. (XXXVII—5-3-70), 227-28.
- Kerosene Demand during 1970-71. (XL—4-5-70), 182-83.
- Loans and grants to small scale Industries in Kerala by Central Government. (XXXVII—10-3-70), 196.
- Loans due from TISCO and IISCO. (XLI—11-5-70), 87-88.
- Manufacture of colour films in collaboration with Kodaks. (XXXVI—24-2-70), 167-68.
- Manufacture of tractors in Punjab with a U.S. firms collaboration. (XL—28-4-70), 56.
- Monopolistic Trends in Auditing Business. (XXXIX—7-4-70), 47.
- Narula Finance (P) Ltd. Delhi. (XXXVII—17-3-70), 141-42.
- Nationalisation of foreign Plantations. (XXXVI—25-2-70), 54-55.
- News print plants in Himachal Pradesh. (XXXVII—17-3-70), 168-69.
- Non-availability of spares for D.T.U. buses. (XXXVI—27-2-70), 120-21.
- Outstanding amount of taxes against Bharat Overseas Pvt. Ltd., New Delhi. (XL—4-5-70), 235-36.
- PL-480 funds for Housing programmes. (XXXVI—23-2-70), 147-48.
- Policy regarding Import of foreign "Know-how". (XXXVI—3-3-70), 133-34.

ADIGHAN, SHRI P. C.—*Contd.*

- Production of coloured sarrees by Handlooms. (XXXVIII—25-3-70), 119-20.
- Profits earned by Shahadra-Shaharanpur Light Railway. (XXXIX—14-4-70), 116.
- Programme to relieve over-crowding in trains. (XXXVIII—24-3-70), 292-93.
- Promotion in the Fire Service of Central Government. (XXXVII—9-3-70), 303.
- Promotion of Officers of Delhi Police while on Deputation. (XXXVII—13-3-70), 206-08.
- Proposals sent by Central Government Employees' Union and Organisations for inclusion in terms of reference of Third Pay Commission. (XL—4-5-70), 183-84.
- Reciprocal visa facilities to Indians for free travel. (XXXVII—11-3-70), 157-58.
- Recommendations of Kunzru Committee in regard to Railway Accidents and Un-manned railway Crossings. (XXXVII—10-3-70), 157.
- Recovery of stolen antiques in Delhi. (XXXIX—10-4-70), 48.
- Recruitment to various posts of Library and Chamber attendants etc. (XXXVI—23-2-70), 120-21.
- Reduction of imports due to import substitution programme. (XXXVII—10-3-70), 155-57.
- Release of detenus on Expiry of preventive detention Act. (XXXVI—27-2-70), 42.
- Release of Dr. T. Mascarenhas from the Portuguese Jail. (XXXVI—25-2-70), 77-78.
- Removal of ceiling on compensatory allowance. (XXXVII—16-3-70), 182.
- Removal of right of property from Part III of Constitution. (XXXVI—24-2-70), 118.
- Replacement of Grounded and Obsolete Aircrafts. (XXXVII—13-3-70), 168.
- Report of Agricultural Price Commission. (XXXIX—9-4-70), 43-45.
- Report of study Group on Development of Coir Industry in Kerala. (XXXVIII—1-4-70), 115.

ADIGHAN, SHRI P. C.—*Contd.*

- Reported Objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.
- Reported rowdyism at New Delhi Railway Station on 24th December, 1969. (XXXVI—24-2-70), 68.
- Requests received from MPs in respect of House rent allowance. (XXXVII—16-3-70), 182-83.
- Research in Gossie rays in space with U.S. Collaboration. (XL—29-4-70), 111.
- Review report of Public Sector Steel Plants. (XXXVII—10-3-70), 43.
- Revolving fund of Rs. 225 Crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Rice Development Council. (XXXVI—26-2-70), 77-79.
- Road accidents in Delhi and New Delhi during March, 1970. (XL—24-4-70), 99.
- Road side slums and shack dwellers in Delhi/New Delhi. (XXXVII—16-3-70), 146-47.
- Scheme for increasing forest potentials. (XXXVII—5-3-70), 228-29.
- Scrapping of Prohibition by States during Gandhi Centenary Year. (XXXVII—10-3-70), 84.
- Security of service to Casual Labour employed on Indian Railways. (XXXVIII—24-3-70), 70-71.
- Selection grade posts for dastrics. (XXXVI—23-2-70), 119-20.
- Setting up of a plant at Jabalpur with West German Collaboration for the manufacture of defence vehicles. (XL—29-4-70), 110-11.
- Setting up of agricultural commission. (XXXVIII—26-3-70), 168.
- Setting up of an International News Agency. (XXXVII—5-3-70), 92-93.
- Setting up of Fifth Steel Plant in Mysore. (XXXVI—24-2-70), 117.
- Setting up of Steel Plant in Kerala. (XXXVII—17-3-70), 156.
- Setting up of Tribunal to deal with disputes arising out of implementation of land reforms. (XL—23-4-70), 156.
- Shah Commission's recommendations of Tax Evasion. (XXXIX—6-4-70), 213
- Shortage of Pig Iron. (XXXVII—17-3-70), 40.



ADICHAN, SHRI P. C.—*Contd.*

- Small car project. (XXXVI—3-3-70), 197-99.
- Smuggling of Indian Films. (XXXVI—2-3-70), 154-55.
- Smuggling through Dubai. (XXXVI—2-3-70), 153.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Standardisation and Reduction in the Varieties of Cloth Produced for Domestic Consumption. (XXXIX—8-4-70), 44.
- State Government's proposal for increase in power tariff for agriculture. (XXXVII—11-3-70), 80-81.
- Statement made by Shri S. Boothalingam, Director on N.C.A.E.R. on Resources for Annual Plan, 1970-71. (XL—4-5-70), 184.
- Statement made by the Prime Minister in Madras re. price rising trend. (XLI—18-5-70), 119.
- Strikes in Textiles, Jute, Tea and Coal Mines Industries and their Settlement. (XXVIII—2-4-70), 166.
- Study Leave to Government Servants. (XXXVII—13-3-70), 73-74.
- Suggestion given by India to Czechoslovakia for joint marketing of products in third countries. (XXXVIII—25-3-70), 45.
- Suggestion of Fifth Finance Commission to State Governments re : prohibition. (XL—21-4-70), 70-71.
- Suggestions regarding fixing a ceiling on Urban Property. (XL—27-4-70), 19-24.
- Superannuated Officers in Government Service on Extension. (XXXVII—13-3-70), 90-91.
- Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Testing of an atom bomb by U.S.A. (XL—22-4-70), 110.
- Theft cases in Bhilai Steel Plant. (XXXIX—7-4-70), 140.
- Trade with Latin American Countries. (XXXVII—18-3-70), 152-54.
- Unearthing of Unaccounted Money. (XXXVI—2-3-70), 157-58.
- Unemployed agricultural Engineering Graduates. (XXXVII—5-3-70), 228.
- Uniforms to firemen working in Parliament House. (XXXVII—16-3-70), 218-19.

ADICHAN, SHRI P. C.—*Contd.*

- Use of Cyclamates. (XXXVI—23-2-70), 131-32.
- Use of imported cars by Ministers. (XXXVI—25-2-70), 124.
- Utilisation of PL-480 Funds. (XXXVI—23-2-70), 42.
- Views expressed by Chief Minister, Kerala, at Political Science Conference held at Trivandrum. (XXXIX—13-4-70), 182.
- Visit of foreign Official, Unofficial Dignitaries, Delegation to India. (XXXVII—4-3-70), 63.
- Wall Newspaper. (XXXVI—26-2-70), 104.
- Wealth Tax. (XXXIX—20-4-70), 290-91.

## AGA, SHRI AHMAD :

- Places developed as Tourist Centres in the country. (XLI—12-5-70), 46-47.

*Debates.*

## Finance Bill, 1970 :

- Motion to pass, as amended. (XLI—6-5-70), 341-43.

- Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh (Dis.) (XXXVIII—2-4-1970), 312-16.

- President's Address(M). (XXXVI—3-3-1970), 245-50.

- Recent Communal Disturbances in the country (Dis.) (XLI—20-5-1970), 305-08.

## AGADI, SHRI S. A. :

- Advances to agriculturists in Dharwar and Raichur districts by the Central Bank of India. (XL—4-5-70), 226-27.

- Aerodrome at Hubli in Mysore. (XL—24-4-70), 154.

- Belgaum Airport Terminal Building. (XXXIX—17-4-70), 182.

- Catering by voluntary bodies. (XL—21-4-70), 171.

- Central University in the South. (XXXVIII—3-4-70), 50.

- Closure of re-tanning Industry, Koppal, in Raichur (Mysore). (XXXVIII—24-3-70), 382.

- Construction of Madhavaram bridge near Mantralaya on Andhra Pradesh-Mysore border. (XLI—15-5-70), 175.

**AGADI, SHRI, S. A.—Contd.**

Foreign Exchange spent on Election of Indian Candidate for Judgeship of the World Court at the Hague. (XXXIX—8-4-70), 75.

Implementation of recommendations of Hindu religious endowment commission. (XLI—5-3-70), 56-57.

Improvement of Bidar Airport in Mysore for Training of Air Force Cadets. (XL—29-4-70), 169-70.

Mahadev temple of Ittagi (Mysore). (XLI—15-5-70), 174-75.

Maintenance of Palace and memorial of Sri Nanasaheb Dhondopanth. (XXXVIII—3-4-70), 189-90.

Old age pension scheme in Mysore. (XXXVI—3-3-70), 204-05.

Proposals for construction of Upper Tungabhadra Project. (XXXVII—4-3-70), 194.

Radars required to cover the entire country during Air Raids. (XL—29-4-70), 168-69.

Reports of Administrative Reform Commission. (XL—24-4-70), 98.

Sale of Skymaster planes of I.A.C. to a Private Operator. (XXXIX—17-4-70), 181.

Setting up of Hindi University in Mysore State. (XLI—15-5-70), 173-74.

Short supply of Sweet oil tank wagons at Raichur (South Central Railway). (XLI—12-5-70), 79.

Uniform system of Electing Vice-Chancellors for Universities. (XL—1-5-70), 46-47.

Widening of underbridge beside Hubli railway station (South Central Railway). (XLI—19-5-70), 159-60.

**AHIRWAR, SHRI NATHU RAM :**

Beating and Burning of Harijans. (XXXVII—9-3-70), 153.

Branches of Nationalised Banks opened in Urban and Rural areas. (XXXVII—9-3-70), 376.

Campaign for early detection of cancer. (XLI—11-5-70), 4.

Charging of fine from passengers not in possession of Season Tickets. (XXXVI—3-3-70), 189.

Closure of Embassy offices outside Delhi. (XXXVII—11-3-70), 107-08.

**AHIRWAR, SHRI NATHU RAM—Contd.**

Compensation to families of railway employees who die while on duty. (XXXVII—10-3-70), 118-19.

Completion of Satiara Dam, Madhya Pradesh. (XXXVIII—1-4-70), 94.

Consumption of Fuel oil for power generation. (XXXVIII—30-3-70), 156.

Communal disturbances. (XXXVIII—3-4-70), 61-62.

Cow progeny of foreign breed. (XLI—14-5-70), 191-92.

Cultivation of Soyabean during Kharif Season (1970). 127-28.

Decline in Ticketless Travelling on Railways. (XXXVI—3-3-70), 190.

Development of Surakachar coal mines for supply of coal to Fertiliser plant at Korba. (XXXVIII—30-3-70), 123.

Employment provided to people by Nationalised Banks. (XXXVII—9-3-70), 376.

Express train from Jhansi to Allahabad via Varanasi. (XXXVI—3-3-70), 191.

Fixation of Prices of Wheat. (XXXIX—9-4-70), 128-29.

Funds for irrigation schemes in Madhya Pradesh. (XXXVI—25-2-70), 148-49.

Funds for Rural Electrification Schemes. (XXXVI—25-2-70), 150-51.

Grant to Madhya Pradesh and Delhi Administration due to Damage to Crops as a result of Hailstorm in March, 1970. (XXXIX—9-4-70), 107-09.

Housing and medical facilities to mine workers. (XXXVIII—26-3-70), 95-98.

Housing Facility to Railway Employees of Commercial Department. (XXXVI—24-2-70), 239-40.

Increase in coal prices. (XXXVII—16-2-70), 164-65.

Instructions for collection of Fines from Ticketless Travellers. (XXXVI—3-3-70), 188.

Introduction of Mail/express and Passenger Trains. (XXXVI—3-3-70), 191-92.

Irrigation Schemes in Madhya Pradesh (XXXVI—25-2-70), 149-50.

Loans advanced by Nationalised Bank to large, Medium and Small Industries. (XXXVI—23-2-70), 45-47.

## AHIRWAR, SHRI NATHU RAM—Contd.

- Loans given by Nationalised Banks to Graduates possessing Technical know-how. (XXXVI—23-2-70), 116-17.
- Loan to Agricultural Sector by Nationalised Banks. (XXXVI—23-2-70), 113-15.
- Loans to Rural Areas by Nationalised Banks. (XXXVI—23-2-70), 115-16.
- Manufacture of an Atom Bomb. (XXXVI—25-2-70), 32-33.
- Missing diplomats from various Embassies in India. (XXXVII—11-3-70), 108.
- Monopoly of big industrialists over Industries. (XXXVII—10-3-70), 117-18.
- Night duty allowance to Central Government employees. (XL—27-4-70), 215-16.
- Oil Reserves and Demand of Petroleum Products. (XXXVIII—30-3-70), 157.
- Opposition to automation on Railways. (XLI—19-5-70), 75.
- Order of Priority Allotted to three Coal-Based Fertiliser Plants. (XXXVIII—30-3-70), 38.
- Policy regarding attachment of Petrochemical Plants and Fertilizer Plant with Refineries. (XXXVIII—30-3-70), 155.
- Posting of Class III and Class IV Employees under local or nearest Railway Division. (XXXVI—24-2-70), 238-39.
- Production of Amlai Paper Factory in Madhya Pradesh. (XXXVII—10-3-70), 54-55.
- Production of Iron and Steel. (XXVIII—24-3-70), 32.
- Provision of telephones for police stations of dacoit infested districts of Tikamgarh and Ghatampur in MP. (XXXVIII—26-3-70), 182-84.
- Recommendation of Commissioner for S/C and S/T on Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 24-25.
- Representation of Scheduled Castes and Scheduled Tribes in UPSC and Selection Committees for recruitment to Administrative Services. (XL—1-5-70), 155-56.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 13.
- Rise in price of vanaspati ghee. (XXXVII—12-2-70), 30-31.

## AHIRWAR, SHRI NATHU RAM—Contd.

- Setting up of Caustic Soda Chlorine Plant at Korba by M.P. Audyogik Vikas Nigam. (XXXVIII—30-3-70), 101.
- Setting up of flour mills during Fourth Five Year Plan. (XXXIX—7-4-70), 64-65.
- Setting up of Pelletisation Plant at Bailadilla by N.M.D.C. (XXXVIII—30-3-70), 135.
- Smuggling of gold and other goods. (XXXVII—9-3-70), 307.
- Substitution of Naptha by heavy residue for Fertilizer Production. (XXXVIII—30-3-70), 154.
- Supply of Foodgrains to Tikamgarh and Chhatarpur Districts of Madhya Pradesh by World Food Organisation. (XXXIX—9-4-70), 126-27.
- Taking over of Jahangir Palace in Orchha District Tikamgarh (Madhya Pradesh). (XL—1-5-70), 156-57.
- Vasectomy operations. (XXXVII—9-3-70), 68.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 16.

## Debates

- D. G. 1970-71. (Min. Steel & H.E. (XXXIX—20-4-70), 287-91.
- Foreign Aid (Maintenance of Account). Bill—by Shri Kanwar Lal Gupta Consid. (XXXVII—13-3-1970), 302-03.
- Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-1970), 518-24.

## AHMED, SHRI F. A. :

- Ashoka and Thakur Paper Mills (Dis). (XXXVII—10-3-1970), 353-55.
- Demands for Grants, 1970-71, Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—16-4-1970), 240-63.
- Re : Industrial Licencing Policy. (XXXVII—18-3-70), 226-29.
- Reported Resignation of Shri Mohan Kumar nangalam from the Board of Bennet Coleman and Co. (CA). (XLI—20-5-1970), 171-83.
- Visit of Soviet Delegation to India (St.) (XXXVI—23-2-70), 272-73.

**AHMED, SHRI J.**

- Acquisition of India Office Library, London. (XXXVI—27-2-70), 141.
- Conversion of Metre-gauge line to Broad-gauge line from New Cooch Behar to Bamanhat and Gitaldah. (N. E. F. Rly.). (XXXVIII—31-3-70), 6.
- Decision on recommendations of Elayaperumal Committee. (XXXVII—10-3-70), 164.
- Development of Gopalpur as Minor Port. (XXXVI—27-2-70), 185.
- Foreign Navies in Indian Ocean. (XXXVII—18-3-70), 195.
- Inspection of Bhandardara Dam. (XXXVI—25-2-70), 97-98.
- Installation of computers in L.I.C. Offices in Calcutta and Bombay. (XXXVI—23-2-70), 103-04.
- Refusal of a seat to Dr. C. V. Raman by Indian Airlines. (XXXVII—13-3-70), 79-80.
- Rourkela Steel Plant. (XXXVI—24-2-70), 41.
- Separate fleets for Arabian Sea and Bay of Bengal. (XXXVI—25-2-70), 37.
- Shifting of Vehicles Research and Development Establishment from Ahmednagar and cases of Embezzlement there. (XL—22-4-70), 42.
- Strike by H.M.T. and B.H.E.L. workers. (XXXVI—24-2-70), 107-08.
- Study of Nuclear Physics in Indian Universities. (XXXVI—27-2-70), 59-60.

**AMAT, SHRI D. :**

- AIR station in Orissa. (XXXIX—16-4-70), 72.
- Adverse effect of D.A. Merger with Pay. (XXXIX—6-4-70), 213-15.
- Aid from Asian Development Bank. (XL—4-5-70), 197-98.
- Air India and Indian Airlines Flights cancelled during Bengal Bandh. (XXXIX—10-4-70), 171.
- Air Service connecting Bhubaneswar with Patna/Kathmandu. (XXXVIII—24-3-70), 206.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Anti-India Campaign by Pakistan in Arab Countries. (XXXIX—8-4-70), 20-23.

**AMAT, SHRI D.—Contd.**

- Assistance given to Orissa for Project's during Plan Periods. (XLI—6-5-70), 142-43.
- Assistance to States for prevention of sea erosion. (XI—29-4-70), 133-34.
- Cancellation of tender for railway colony at Paradeep. (XXXVIII—31-3-70), 31.
- Central aid to Orissa for purchase of improved agricultural implements and seeds during the last three years. (XL—30-4-70), 99-100.
- Collision of Southern Express with good train near Faridabad. (XLI—5-5-70), 102-03.
- Complaints by directors of CSIR against the unfair treatment meted out to them by CSIR. (XXXVIII—3-4-70), 81-82.
- Connecting Paradeep Port with National Highway No. 5. (XXXVIII—3-4-70), 49-50.
- Crimes in Calcutta. (XXXIX—10-4-70), 140.
- Decoration of Government Buildings in New Delhi with Murals. (XXXVI—2-3-70), 126-27.
- Demand by Chief Ministers for setting up small car projects. (XL—21-4-70), 45.
- Demand by Orissa Government for increase in royalty on iron ores. (XLI—11-5-70), 211-12.
- Demand for Rajdhani Express from Delhi to Pathankot, Amritsar, Ahmedabad and Ferozpur. (XL—28-4-70), 105.
- Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session held in New Delhi. (XXXIX—7-4-70), 76.
- Demarcation and development of backward areas in each State. (XLI—19-5-70), 75-77.
- Demonstrations and hartals in West Bengal after attempt on the life of Shri Jyoti Basu. (XL—24-4-70), 142.
- Development of Film Industry in each State. (XLI—14-5-70), 55.
- Development of Orissa and allocation of funds for Fourth Plan. (XL—22-4-70), 152.
- Development of Railway Lines in Orissa. (XL—28-4-70), 22-27.

**AMAT, SHRI D.—Contd.**

- Direct Air Service between Delhi and Bhubaneswar. (XXXIX—10-4-70), 5b.
- Draft Annual Plan for 1970-71 for Orissa State. (XXXVIII—1-4-70), 127.
- Earthquake in Gujarat. (XL—27-4-70), 71.
- Expansion of Rayon Filament Staple Fibre Industry. (XL—22-4-70), 95.
- Expenditure on Family Planning Programme and Operations in States. (XL—27-4-70), 183-84.
- Export Groups and Advisory Committees in the Indian Council of Medical Research. (XXXIX—13-4-70), 114.
- Financial Assistance for various schemes approved by Indian Council of Medical Research. (XXXIX—13-4-70), 112-13.
- Financial aid to small newspapers. (XL—30-4-70), 38.
- First anniversary of Naxalites. (XLI—15-5-70), 131-32.
- Fishing harbours at Chandipur, Gopalpur and Paradeep in Orissa. (XXXVIII—26-3-70), 110-111.
- Grant of licences for Manufacture of T.V. Sets. (XLI—6-5-70), 78.
- Higher Power Committee to probe into Pollution in Jumuna Water at Okhla. (XXXIX—13-4-70), 92.
- Import of Crude Oil and its use by Public and Private Sector Refineries. (XXXIX—6-4-70), 213-14.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Increase in D.A. to Central Government Employees since Second Pay Commission's Report. (XXXIX—6-4-70), 204-05.
- India's Image in European Countries. (XXXVII—18-3-70), 104.
- India's Role in UNO on Rhodesia. (XL—22-4-70), 71.
- Indian arms to Cambodia. (XLI—20-5-70), 111.
- Infiltration of Pakistanis into West Bengal and Tripura. (XXXVIII—3-4-70), 102-03.
- Integrated Nutrition Programme. (XL—28-4-70), 79.
- Introduction of a flight touching places of Special interest. (XXXVIII—24-3-70), 205-06.

**AMAT, SHRI D.—Contd.**

- Iron Ore reserves in Daitari Area. (XXXIX—13-4-70), 77-78.
- Law and order situation in the country. (XXXIX—10-4-70), 141.
- Lifting of the ban on the expansion of the Rayon Filament Staple Fibre Industry. (XXXVIII—25-3-70), 75.
- MPs visit to violence affected areas of West Bengal. (XLI—8-5-70), 27.
- Manufacture of Sodium Hydrosulphate by M/s. Jayashree Chemicals Ltd., Calcutta. (XXXIX—7-4-70), 63-64.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Multi-purpose Regional Development with the help of NIGC in a West Asian country. (XL—28-4-70), 83.
- Mystery about the death of Shri Lal Bahadur Shastri. (XXXVII—13-3-70), 90.
- Naming of Roads and Streets in West Bengal. (XXXIX—17-4-70), 183.
- Orissa Governments' note on State's Draft Fourth Plan. (XXXVII—18-3-70), 190-91.
- Paintings and Decorative panels in lounges at Palam Airport. (XXXVII—9-3-70), 46.
- Payment of interim relief to Central Government Employees without any reference to Third Pay Commission. (XL—27-4-70), 39.
- Pilot scheme for reorganisation of administrative set-up of Government offices. (XL—1-5-70), 38-39.
- Poor popularity of Indian Films in Burma. (XL—22-4-70), 79.
- Post-Graduate Medical Education in Orissa. (XXXVIII—30-3-70), 159.
- Procedure for appointment of Secretary of Central Social Welfare Board. (XXXVII—10-3-70), 94-95.
- Profits or Losses incurred by Public Sector Undertakings. (XXXIX—20-4-70), 95-97.
- Projects for feeding programmes in Educational and Social Welfare Institution. (XLI—14-5-70), 92-93.
- Provisional Revolutionary Government of South Vietnam: Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Publicity material sent to Indian mission for distribution. (XLI—20-5-70), 75.

**AMAT, SHRI D.—Contd.**

- Radio Moscow campaign to boost Indian Communist. (XL—29-4-70), 7-24.
- Raids to Unearth Foreign exchange racket. (XLI—18-5-70), 109.
- Raising of Blending Capacity of Lubricating Oil during Fourth Plan. (XL—27-4-70), 190.
- Raising of Pakhtoon issue in U. N. (XXXVIII—25-3-70), 89-90.
- Recommendation of Commission for S/C and S/T Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 20-27.
- Recommendations of ECAFE for oil exploration survey around island of Ceylon and ester coast of India. (XXXVII—16-3-70), 222-23.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 25-31.
- Renovation of Headquarter's building by Indian Council of Medical Research. (XXXIX—13-4-70), 112.
- Reparation of purses presented to South Vietnamese Delegation. (XXXVI—23-2-70), 95-96.
- Report of Agricultural Price Commission. (XXXIX—9-4-70), 43-45.
- Reported Libellous attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 5-13.
- Representations from victims of loot and arson in West Bengal. (XXXVIII—24-3-70), 204-05.
- Request for Central Assistance to Orissa for installation of Tube Wells during 1969-70 and 1970-71. (XLI—14-5-70), 128.
- Rise in prices of foodgrains, sugar and other Essential Commodities after announcement of Budget. (XXXIX—7-4-70), 65-68.
- Road accidents in Delhi and New Delhi during March, 1970. (XL—24-4-70), 99.
- Seizure of Gold in Delhi. (XXXVIII—30-3-70), 24.
- Setting up of fertiliser factory in Dandakaranya. (XL—4-5-70), 91.
- Setting up of mineral based and agro based industries in Orissa. (XL—21-4-70), 109.
- Setting up of Naval Centres at Visakhapatnam, Cochin and Goa. (XL—22-4-70), 49.
- Setting up of Sugar and Rice Milling Industries in Co-operative Sector in Orissa. (XLI—14-5-70), 127-28.

**AMAT, SHRI D.—Contd.**

- Statement made by Shri S. Boothalingam Director on N.C.A.E.R. on Resources for Annual Plan, 1970-71. (XL—4-5-70) 184.
- Statement made by the Prime Minister in Madras reprice rising trend. (XLI—18-5-70), 119.
- Statistical section of Indian Council of Medical Research. (XLI—11-5-70), 174.
- Strikes in Textiles, Jute, Tea and Coal Mines Industries and their Settlement. (XXVIII—2-4-70), 166.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 11-20.
- Visit by a delegation of Calcutta citizens to New Delhi in Connection with Law and Order situation Calcutta. (XLI—8-5-70), 79.
- West German Investment in India. (XXXVIII—30-3-70), 78.
- AMIN, SHRI R. K. :**
- Agitation by Rajasthan University Students (XXXVIII—24-3-70), 147.
- Agitation in international forum: By India for barring recognition of Rhodesia. (XLI—6-5-70), 58-59.
- Alternate raw material for production of fertilizer. (XL—4-5-70), 29.
- Assistance from U.S.A. for improving production of Edible Oilseeds. (XXVIII—2-4-70), 95-96.
- Case of Goverdhan Das Soni versus Shri. Nathu Ram Mirdha. (XL—28-4-70), 77.
- Conversion of Metre-guage line to Broad-guage line from New Gooch Behar to Bamanhat and Gitaldah. (N.E.F. Rly.), (XXXVIII—31-3-70), 5.
- Decision regarding setting up of Caustic Soda Chlorine Plant in Gujarat. (XL—27-4-70), 104-05.
- Decoration of Government Buildings in New Delhi with murals. (XXXVI—2-3-70), 126-27.
- Delay in completion of Gujarat Petro-Chemical Complex including Naphtha Cracker Plant. (XL—27-4-70), 106-07.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.
- Demand for separate State of Kutch. (XXXVI—27-2-70), 119-20.
- Discrimination in Railway Freights for different categories of Salt. (XXXIX—14-4-70), 40.

**AMIN, SHRI R. K.—Contd.**

- Disqualification of a Member of Parliament or a Member of Legislative Assembly as a sequel to recommendations made by Mudholkar Enquiry Commission appointed by Bihar Government. (XLI—5-5-70), 141-42.
- Establishment of an Agricultural University in Gujarat. (XXXVIII—2-4-70), 100.
- Establishment of Second Oil Refinery in Gujarat State. (XXXVIII—30-3-70).
- Establishment of thermal power station in Gujarat. (XLI—13-5-70), 36.
- Exemption to Max Mueller Bhavan, British Council Etc. from Closure Order. (XL—22-4-70), 32.
- Export of tea. (XXXVII—4-3-70), 32-35.
- Idling away of time by senior civil servants. (XL—24-4-70), 82.
- Import of Paper. (XXXVII—4-3-70), 101-02.
- Improvement in Narrow-gauge Railway Lines. (XXXVI—24-2-70), 24.
- India's Image in European Countries. (XXXVII—18-3-70), 104.
- Indo-Soviet differences on Bokaro Steel Plant Project. (XXXVI—24-2-70), 32-33.
- Inter-change of jobs between civil and executives in business, servants. (XLI—8-5-70) 121.
- International airport at Ahmedabad. (XL—24-4-70), 45.
- Iran's support to Pakistan on Kashmir. (XL—29-4-70), 90.
- Loss incurred by Durgapur Steel Plant. (XXXVI—24-2-70), 112-13.
- Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.
- Memorandum presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVIII—25-3-70), 169-70.
- More allowances for doctors opting for rural service. (XLI—11-5-70), 136.
- Mystery about the death of Shri Lal Bahadur Shastri. (XXXVII—13-3-70), 90.
- Neglect by Centre of problems of West Bengal. (XXXVI—27-2-70), 41-42.
- Opposition to automation on Railway. (XLI—19-5-70), 9.
- Organisations specialised in Cheap Round Trips to India. (XXXVI—27-2-70), 120.

**AMIN, SHRI R. K.—Contd.**

- Paintings and Decorative panels in lounges at Palam Airport. (XXXVII—9-3-70), 46.
- Percentage of average occupancy in Government hotels in Delhi. (XLI—15-5-70), 55-56.
- Policy evolved for opening Ceremonies for New Branch Post-Offices. (XXXVIII—2-4-70), 99-100.
- Popularisation of Kandla free trade zone. (XLI—13-5-70), 113.
- Prime Minister's meeting with Journalists. (XXXVI—25-2-70), 79-80.
- Procedure for appointment of Secretary of Central Social Welfare Board. (XXXVII—10-3-70), 94-95.
- Production of Instruments by Surgical Instruments Plant, Madras. (XXXIX—20-4-70), 97-98.
- Radical overhaul of Indian judicial service to public. (XLI—15-5-70), 89-90.
- Raising of resources to meet Railway Targets for 1973-74. (XLI—12-5-70), 75-76.
- Realisation of Gift-tax from Minister of Food and Agriculture. (XLI—18-5-70), 88.
- Renewal of import licences suspended after devaluation. (XXXVII—4-3-70), 103.
- Reported Mortgage of a scheduled caste girl in Assam. (XXXVI—24-2-70), 113.
- Scarcity in Banaskanatha district of Gujarat. (XXXIX—16-4-70), 89.
- Setting up of a shipyard in private sector at Tikka port. (Saurashtra), (XLI—5-6-70), 76-77.
- Settlement of farmers and retired Jawans on Kutch-Pakistan border. (XLI—15-5-70), 82.
- Show rooms set up on foreign countries. (XLI—13-5-70), 114.
- Soviet Aviation Minister's visit. (XXXVII—4-3-70), 100.
- Soviet Embassy's request for completion of Trivandrum Cultural centre building. (XLI—6-5-70), 100-01.
- Status of Dadra and Nagar Haveli. (XXXIX—10-4-70), 175.
- Supply of Gas from Kalol Oil-Field to Ahmedabad Electricity Company by ONGC. (XL—27-4-70), 107-08.
- Synthetic Rubber and Acrylonitrile Merger Projects. (XL—27-4-70), 104.

**AMIN, SHRI R, K.—Contd.**

Technicians Required by ONGC for its Expansion Programmes. (XXXVIII—30-3-70), 75.

Tourist Traffic. (XXVII—13-3-70), 29.  
Unveiling of Lenin's Statue in Calcutta. (XXXIX—17-4-70), 46.

Views expressed by constitutional heads of States. (XLI—15-5-70), 157-58.

B. O. H. (XL—1-5-70), 214.

Bogus payment from Central Revenues for transportation of fertilizers (CA). (XXXIX—13-4-1970), 222-24.

Closure of Indian Business in Kenya Dis). (XXXVII—16-3-70), 353-61.

D.G., 1970-71—Min. E.A. (XXXIX—7-4-70), 225-26.

Min. F. A. & C. D. (XL—30-4-70), 259-68.

Min. Irr. & Power (XXXIX—8-4-70), 274-75.

General Budget, 1970-71—General Discussion. (XXXVII—16-3-70), 335.  
(XXXVII—17-3-70), 237-42.

Merchant Shipping (Amendment) Bill, 1969 : Consid. as passed by R. S. (XLI—8-5-70), 181-82.

Reported Libellous Attack on India in a North Vietnam Publication. (H.A.M.) (H.A.H. Dis). (XL—1-5-70), 329-30.

**AUIN, SHRI RAMA CHAUASA J.**

Retention of lien of permanent Central Government Employees transferred to other departments. (XXXVII—9-3-70), 87.

Rules and regulations and code of conduct for staff working in Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 411.

*Debates***D. G. 1970-71 :**

Min. of Irrigation and Power. (XXIX—8-4-1970), 294.

**AMJAD ALI, SHRI SARDAR :**

A. I. R. Broadcast of reviews of News and views of press from Delhi and Calcutta Stations. (XLI—14-5-70), 85-86.

Accommodation for Public Undertakings in Delhi. (XL—4-5-70), 67-68.

Activities of Messrs. Gilpatric and Isenberg (XLI—15-5-70), 84-85.

Asia foundation grants to press institute of India. (XLI—30-5-70), 69.

**AMJAD ALI, SHRI SARDAR—Contd.**

Attendance at Writer's Building by Officers of Home Department of West Bengal. (XXXIX—17-4-70), 176.

Drawal of TA/DA by Chairman of Khadi and Village industries commission and his personal staff. (XLI—19-5-70), 66-67.

Extension of railway service to border areas of Sunderbans. (XL—21-4-70), 178-79.

Furnishing of information-re. Shareholders of Impact Publications (P) Ltd. (XLI—19-5-70), 66.

Income Tax due from the Employee and Directors of Impact Publications Ltd., New Delhi. (XXXIX—20-4-70), 196-97.

Indian Digest. (XL—23-4-70), 171-72.

Indo-American Collaboration Agreement Re. Publication of Journals. (XL—28-4-70), 39.

Loans given to Gujarat State Fertiliser Corporation by I.D.B.I. (XLI—18-5-70), 74.

Merger of UNI with Simachar Bharati. (XLI—14-5-70), 86.

New companies in publishing filed in Delhi. (XLI—5-5-70), 54-55. 162

Panel for selection to Board of Directors of Public Undertakings. (XLI—18-5-70), 49.

Policy guidelines for release of advertisements of India Tourism Development Corporation and Department of Tourism. (XLI—8-5-70), 82.

Post of Hony. library adviser. (XLI—8-5-70), 48.

Posts of Pharmacists on Indian Railways (XXXIX—14-4-70), 162.

Production of Yatri entrusted to a Birla concern by Indian Tourism Development Corporation. (XLI—15-5-70), 46-47.

Prosecution of Directors of Samachar Bharati Ltd. (XL—23-4-70), 170-71.

Publication of extracts from Jha Committee Report on National Library in "Seminar". (XL—1-5-70), 61-62.

Schools run by Soviet Embassy. (XLI—6-5-70), 50.

Shifting of National Academy of Administration. (XLI—15-5-70), 192.

Survey of direct and internal telephone connection in Government Departments in Delhi. (XLI—7-5-70), 91.

U. S. S.R.'s Mission Employees living in Rented Houses in India. (XLI—6-5-70), 49-50.



**AMJAD ALI, SHRI SARDAR—Contd.**

Visit to impact publications, New Delhi by inspector of shops and establishments, Delhi Administration. (XXXIX—16-4-70), 36.

Working of Gujarat State Fertilizer Corporation. (XLI—18-5-70), 73.

Economic and Social Problems of West Bengal. (Res.). (XLI—15-5-70), 304-08.

**AULIAZHAGAN, SHRI :**

Bond money from Doctors proceeding for specialised training abroad. (XXXVII—16-3-70), 62-64.

Creation of All-India Services. (XL—1-5-70), 13-14.

Expansion of medical facilities in villages. (XXXVII—9-3-70), 59.

Oil exploration in Cauvery basin in Tamil Nadu. (XXXVII—9-3-70), 437.

Revision of Emoluments of U.P.S.C. Members. (XXXVII—13-3-70), 179.

Uniformity in rates of interest on Public and General Provident Fund Accounts. (XXXVII—16-3-70), 34-35.

*Debates*

D. G., 1970-71 :

Min. Ed. & Y. S. (XL—21-4-70), 264-79.

President's Address (M). (XXXVI—26-2-1970), 307-14.

**ANIRUDHAN, SHRI K. :**

AIR Announcers. (XL—23-4-70), 205-06.

Action on reports of catering committee. (XXXVII—10-3-70), 184-85.

Agro-Industrial Complex in U. P. (XXXVII—18-3-70), 91-92.

Alleged misbehaviour of A.I.R. Officers. (XXXVII—5-3-70), 106-07.

Application for Soda Ash plant by companies other than Tata Chemicals. (XXXVIII—30-3-70), 78.

Appointment of Committee on Diesel Consumption. (XL—4-5-70), 182.

Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

Benefits to retrenched Military Employees working in Foreign Traffic Accounts Office (Western Railway), (XXXVII—10-3-70), 114-16.

Cases of Staff Artistes of AIR pending with Govt. Labour Machinery. (XXXVII—12-3-70), 91.

Central grant for tube wells in Kerala. (XXXIX—16-4-70), 87.

**ANIRUDHAN, SHRI K.—Contd.**

Cochin office of Tea Board. (XXXVIII—25-3-70), 107-08.

Cochin Refinery. (XXXVI—23-2-70), 136-37.

Construction of Iddiki Alwaye D/C Transmission Line. (XXXVII—18-3-70), 176

Construction of Retiring Rooms at Varkala (Southern Railway). (XXXVIII—31-3-170), 87.

Constitution of Telephone advisory committees for important cities. (XXXVII—191-92.

Crisis in Cashew Industry in Kerala. (XXXVII—10-3-70), 70-71.

Crisis in Handloom Industry in Kerala due to rise in price of Cotton-Yarn. XXXIX—8-4-70), 95.

Decline in exports of Coir and Coir goods (XXXVI—25-2-70), 170.

Disappearance of Tigers from Thekkady Wild Life Sanctuary. (XXXIX—17-4-70) 155-56.

Disposal of Steel Scraps from Steel Plants. (XL—28-4-70), 115.

Employment of agriculture and veterinary graduates under Fourth Plant. (XLI—7-5-70) 75-77.

Espionage by USA in Indian Territorial Waters. (XXXVII—4-3-70), 68-69.

Exemption from payment of Wealth Tax to the Nawab of Rampur. (XXXVIII—30-3-70), 88.

Expansion programme of Cochin fertilizer project. (XXXVII—9-3-70), 417.

Foreign companies engaged in Internal Trade. (XXXVI—24-2-70), 91-92.

Foreign Exchange appellate Tribunal. (XXXVII—9-3-70), 418.

Full merger of Dearness allowance with pay. (XXXVI—2-3-70), 48-49.

Functions of Food Nutrition Board (XXXVI—26-2-70), 195-96.

Grant to the Voluntary Health CENTRES. (XXXVI—23-2-70), 137-39.

Import of copper rods and zinc rods by M/s. Malik Electric Works, Bombay. (XXXVII—4-3-70), 78-79.

Increase in freight rates for oil tankers by Tanker Brokers Association. (XXXIX—6-4-70), 198-99.

Increase in rice quota for Kerala. (XXXVI—26-2-70), 213.

**ANIRUDHAN, SHRI K.—Contd.**

- Introduction of Electric Trains in Kerala. (XXXVI—3-3-70), 1-5.
- Issue of Complimentary Passes for Class IV employees. (XXXVII—10-3-70), 43-44.
- Issue of Pass Book of General Provident Fund to Class IV Staff of Agricultural Offices of Civil Wing of P. & T. Department. (XXXIX—9-4-70), 157-58.
- Joint Committee on Coir Industry. (XXXVI—25-2-70), 177.
- Kerala Chief Minister's Press Conference Broadcast over AIR, Trivandrum. (XXXVII—12-3-70), 97.
- Kerala Grandha Sala Sangham, Trivandrum. (XLI—15-5-70), 96.
- Kerala Minister's Broadcast on 22nd January, 1970. (XXXVII—12-3-70), 48-49.
- Kerala Transport Strike. (XL—30-4-70), 84-85.
- Licence to Birlas for Building a fertilizer Factory in Goa. (XXXVI—23-2-70), 198.
- Longer working hours for A.I.R. Class IV Employees. (XXXVII—5-3-70), 105-06.
- Loss incurred by Hindustan Machine Tools. Ltd. (XXXVI—24-2-70), 30-32.
- Machinery for co-ordination between various State Financial Corporations with Industrial Finance Corporation. (XXXVI—23-2-70), 100-02.
- Meals or Millions centres. (XXXVII—12-3-70), 181.
- Meeting of Southern Zonal Council. (XXXVII—13-3-70), 98-99.
- Nationalisation of Foreign owned tea plantations in Kerala. (XL—29-4-70), 174-75.
- Number of vacant posts in clerks grade in A.I.R. (XL—23-4-70), 203.
- Official Recorded Material used by A.I.R. Chief Producer for Private Purposes. (XXXVII—5-3-70), 46.
- Over-bridge at Kadakavur Station (Southern Railway). (XXXVIII—31-3-70), 86.
- Pay scale of moulders in Geological Survey of India. (XXXVII—16-3-70), 129-30.
- Payment of salary to C.R.P. deputed to Kerala. (XXXIX—10-4-70), 174.
- Performances of Indian Team in International Hockey Tournament. (XXXVII—13-3-70), 127-28.
- Flaying of National Anthem in Delhi Cinemas. (XXXVI—27-2-70), 183-84.

**ANIRUDHAN, SHRI K.—Contd.**

- Political agitation in the country. (XL—1-5-70), 152-59.
- Pre-Degree Examination of Kerala. (XXXVI—27-2-70), 138.
- Procedure for allotment of IOC Petro-Bunks vis-avis applications from unemployed engineers. (XXXVII—16-3-70), 158-59.
- Production of Electronic Components. (XXXIX—8-4-70), 87.
- Proportionate portion to emergency Commissioned, officers who had been commissioned junior ranks. (XXXVII—18-3-70), 79-80..
- Quarters for the employees of Customs department, Cochin. (XI—4-5-70), 222-23.
- Recommendations of Administrative Reforms Commission on Tax Structure. (XXXVI—23-2-70), 136.
- Replacement of out-moded Railway Carriages in Kerala. (XXXVI—24-2-70), 231.
- Report of Committee on Tax Evasion. (XXXVI—2-3-70), 122-23.
- Representation of Cooperative Societies on Coir Board. (XXXVI—25-2-70), 109-70.
- Sarkar Committee Report on working of Council of Scientific and Industrial Research. (XXXVII—9-2-70), 52.
- Scheme for training in Tailoring and Needle work to Harijan Boys and Girls of Kerala. (XXXVII—17-3-70), 75-76.
- Scheme to print low priced Tex-Pock for Colleges. (XXXIX—17-4-70), 157.
- Seminar on Deep-sea Fishing at Ernakulam. (XXXVI—26-2-70), 192-94.
- Separate Financial Corporation to assist Small Scale Industries for Harijans in Kerala. (XXXVII—17-3-70), 37.
- Setting up All India Leather Board. (XXXIX—14-4-70), 146.
- Setting up of Ceramic Plant at Kundara (Kerala). (XXXIX—14-4-70), 145.
- Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31.
- Sharing of Building Expenditure of post office in rural areas between P. & T. Department and Panchayats. (XXXVII—5-3-70), 220-22.
- Special pay in Andaman and Nicobar Islands. (XXXVII—9-3-70), 119-21.

**ANIRUDHAN, SHRI K.—Contd.**

- Special pay to Government employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 120.
- Special Training programme in Export Promotion and Trade Expansion. (XXXVI—25-2-70), 176-77.
- Staff in Tea Board. (XLI—6-5-70), 152-53.
- Starting of a Cashew Research station by Kerala State Cashew Development Corporation. (XXXVI—26-2-70), 56-57.
- Subsidy on coir goods exports. (XXXVII—11-3-70), 37.
- Success of clearks grade II in Appendix IIA Examination, 1970. (XLI—5-6-70), 153.
- Supply of Rice to Kerala. (XXXVI—26-2-70), 30.
- Suspension of LIC employees. (XXXVII—16-3-70), 41.
- Taking over by Government of routes operated by private Civil Aviation Companies. (XXXVII—9-3-70), 212.
- Taking over of closed Textile Mills. (XXXVII—4-3-70), 84-85.
- Teleprinter service at Trivandrum Railway Station. (XXXVI—24-2-70), 132.
- Tourist Centres in Kerala visited by Foreign Tourists. (XXXIX—10-4-70), 155.
- Trade Conference in Nepal. (XXXVI—25-2-70), 177-78.
- Trade relations with Nepal. (XXXVI—25-2-70), 84.
- Trend in the indices of exports imports. (XLI—20-5-70), 150-51.
- Unmanned Railway Stations. (XXXVII—10-3-70), 151.
- Valuables belonging to the Nawa of Rampur. (XXXVIII—30-3-70), 87.

Wage Board for Coir, Beedi and Lantation Workers. (XXXVI 26-2-70), 194-95

Wageage in Engineering Design Talent. (XXXVII—13-3-70), 118-19.

**Debates**

- D.G., 1970-71 :  
Dept. Soc. Wel. (XL—29-4-70), 289-93.
- Press Council (Amendment) Bill :  
Consid. as passed by R. S. (XXXVIII—30-3-70), 419-22.
- Reported firing on striking workers of Neyveli Lignite Corporation (C.A.). (XLI—6-5-70), 163, 166-67.
- ANTHONY, SHRI FRANK :**
- Demands for Grants 1970-71 :  
Min. of Defence. (XL—27-4-1970), 360-71.

**ARUMUGAM, SHRI R. S. :**

D. G., 1970-71 :  
Min. Ed. & Y. S. (XL—22-4-70), 269-73.

General Budget, 1970-71—General Discussion. (XXXVII—17-3-70), 303-06.

**ATAM DAS, SHRI :**

Accumulation of Coal Stocks and Export thereof. (XXXIX—8-4-70), 66-67.

Agreement between Air India and Export and Import Bank of USA for loans. (XXXVIII—3-4-70), 163-64.

Agreement with UAR or Cooperation in Atomic Field. (XL—29-4-70), 112.

Aid for development programme for Improved seed Industry. (XXXVII—12-3-70), 56-57.

Anti-Indian and pro-Pakistani Elements in Aligarh University. (XXXIX—17-4-70), 83.

Antiques with Private Collectors. (XXXIX—17-4-70), 18-25.

Archaeological Survey of India. (XXXIX—10-4-70), 18.

Armed Mizoos entering India from East Pakistan Side. (XXXVII—13-3-70), 78-79.

Arrangement by Colliery Workers Welfare Fund for controlling Cancer among Colliery Workers. (XL—23-4-70), 121.

Arrears of Income-Tax Outstanding Against 3 Foreign Oil Companies. (XXXIX—6-4-1970), 62-63.

Arrears of pay of Delhi Municipal Corporation Teachers. (XXXVI—27-2-70), 124-25.

Conditions of famine-affected areas of Rajasthan and Water supply in that area. (XXXVII—5-3-70), 132-34.

Contribution of Indian Scientists in Appolo-13. (XL—29-4-70), 118.

Conversion of D.M.S. into a Corporation. (XXXVI—26-2-70), 86-87.

Conversions of Harijans in district Bastar. (XXXVIII—3-4-70), 43.

Death of an Indian pilot at Tribhuvan Aerodrome, Kathmandu. (XLI—8-5-70), 58.

Decline in production in textile Industry. (XXXVIII—25-3-70), 75-76.

Derailment of goods train at Dankaur Station on Ghaziabad—Khurja Section (Northern Railway). (XL—21-4-70), 95-96

Development of means of Communications between Srinagar and Leh. (XXXIX—10-4-70), 90.

**ATAM DAS, SHRI—Contd.**

- Disposal of the dead body of a student found in waiting room of Morena Railway Station. (XL—21-4-70), 66-67.
- Election symbol of Congress Party. (XXXVI—24-2-70), 186.
- Electrification of certain railway routes in North and South India. (XXXVII—10-3-70), 132-53.
- Electrification of railways during Fourth Five-Year Plan. (XXXVI—3-3-70), 204.
- Employees under E.S.I. Scheme in Bhavani Mandi and Amount spent thereon. (XL—23-4-70), 120.
- Employment of Engineers in Fifth Five Year Plan and amendment of Apprenticeship Act, 1967. (XXXVII—5-3-70), 131-32.
- Estimated production of Wheat, Mustard Seeds and Rabi Corps. (XXXIX—9-4-70), 56-57.
- Expansion of Telephone facilities in Punjab, Haryana and Himachal Pradesh. (XXXVI—26-2-70), 87-88.
- Export to East European Countries. (XXXVII—4-3-70), 38-39.
- Fall in Price of Fertilizers. (XXXVII—16-3-70), 74-75.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 142.
- Functioning of Tarapur Atomic Energy Station. (XXXVI—25-2-70), 96.
- High Power short wave transmitters at Aligarh. (XXXIX—16-4-70), 83.
- Hindi as Medium of Instruction in Universities. (XXXVII—13-3-70), 43-44.
- Hospitals proposed to be set under E.S.I. Scheme during Fourth Five Year Plan. (23-4-70), 119-20.
- Import of spare parts for Vijayanta Tank. (XXXVI—25-2-70), 43-44.
- Increase in Deposits after Bank Nationalisation. (XXXVII—9-3-70), 326.
- Increase in number of Hippies in India. (XXXVII—9-3-70), 185.
- Increase in salaries of High Court and Supreme Court Judges. (XL—24-4-70), 1.
- Indo-British Talks. (XXXVI—25-2-70), 163-64.
- Indo-Czech trade relations. (XXXVIII—1-4-70), 80.
- Ladakhis in I.A.S. (XXXIX—17-4-70), 88-89.

**ATAM DAS, SHRI—Contd.**

- Legislation against Bigamy in Delhi. (XXXVII—13-3-70), 177-78.
- Legislation for small and Ancillary Industries. (XXXVI—24-2-70), 224.
- Lifting of U.S. Embargo on area supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Loknathan Committee Report on small scale Industries. (XXXVI—24-2-70), 64 65.
- Looting and killing of passengers in running trains. (XXXVIII—24-3-70), 292.
- Machinery and parts of equipment stolen from Farakka project. (XXXVI—25-2-70), 67-68.
- Maintenance of a National Register of Antiques and Rare Manuscripts. (XXXIX—17-4-70), 86-87.
- Maintenance of Historical Monuments associated with Indian's Independence Struggle. (XXXIX—17-4-70), 87-88.
- Manhandling of Press Correspondents and Photographers at Indraprastha Bhawan, New Delhi. (XXXVII—13-3-70), 114-15.
- Marketing of Tetracycline in India under Different Branch names by American Firms. (XXXIX—20-4-70), 90-92.
- Nationalisation of private Oil Companies. (XXXVI—23-2-70), 28-29.
- New Measure to check Tax evasion. (XXXVI—2-3-70), 103.
- Non-payment of rent by Super Bazar, New Delhi. (XXXVI—26-2-70), 30-32.
- Opening of Branch in Rural Areas by the Central Bank of India. (XXXVI—2-3-70), 104-05.
- Production in Triveni Structural Limited, Allahabad. (XXXIX—14-4-70), 96.
- Production, procurement and Import of foodgrains. (XXXVII—5-3-70), 40-41.
- Projects for change of unirrigated areas to cultivable land. (XXXVI—26-2-70), 180-81.
- Provision for food and milk for school children. (XL—24-4-70), 110.
- Purchase of Air Craft by I.A.C. (XXXVI—27-2-70), 131-32.
- Reactions of State Governments to Unemployment Insurance Scheme. (XL—23-4-70), 51.
- Recommendation of Reconstituted Mica-Mines Labour Welfare Advisory Committee and Control Advisory Board. (XL—23-4-70), 123-24.

**ATAM DAS, SHRI—Contd.**

- Registration of All India Scheduled Castes And Scheduled Tribes Employees' Welfare Association. (XLI—15-5-70), 100-01.
- Reorganisation of Air Headquarters. (XL—29-4-70), 1-7.
- Reorientation of education policy to achieve National Integration. (XXXVI—27-2-70), 124.
- Representation to Scheduled Castes and Scheduled Tribes Organisation. (XLI—15-5-70), 100.
- Representation of Scheduled Castes in Administrative Branches of Ministry of Foreign Trade. (XLI—19-5-70), 158.
- Restrictions on Filing of election petitions. (XXXVII—10-3-70), 49-50.
- Retention of lien of permanent Central Government Employees transferred to other departments. (XXXVII—9-3-70), 87.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Russian assistance for Bokaro and Heavy Engineering Corporation. (XXXVI—3-3-70), 102-03.
- Schemes for labour participation in national development and industries. (XXXIX—16-4-70), 32.
- Scheme for providing Recruitment/Family Pension benefits to Members of Employees Security Fund and Coal Mines Security Fund. (XL—23-4-70), 121-22.
- Scheme to provide financial aid and training to Unemployed Engineers/Technicians. (XXXVI—27-2-70), 66-68.
- Seizure of Charas and Opium from Hippies. (XXXVIII—30-3-70), 27.
- Setting up of Gosadans for Stray and Milchcattle in Delhi. (XXXIX—9-4-70), 73-74.
- Setting up of Industrial information Centre in India. (XXXIX—14-4-70), 77.
- Setting up of Orthopaedic and Ear Hospitals near Tihar and Karolbagh Areas, of Delhi. (XXXVIII—30-3-70), 129.
- Setting up of Planning Commission at State levels. (XLI—6-5-70), 60.
- Setting up of Security Press. (XXXVII—9-3-70), 325.
- Setting up of water technological centre in Indian agriculture research institute. (XXXVIII—26-3-70), 141-42.
- Steps to raise standard of films in regional languages. (XL—30-4-70), 52.

**ATAM DAS, SHRI—Contd.**

- Strengthening of Intelligence Department. (XXXVII—9-3-70), 185.
- Supply of Railway Equipment to foreign countries. (XXXVII—4-3-70), 65-67.
- Talks with General Ne Win. (XXXVI—25-2-70), 94-95.
- Target for Construction of Houses under Galleries Workers welfare Fund Scheme. (XL—23-4-70), 122-23.
- Total sanctioned capacity and actual production of foreign oil refineries in India. (XXXVII—16-3-70), 43-44.
- Unemployment amongst scientists. (XXXVII—9-3-70), 116.
- Use of regional languages and Hindi in High Courts. (XXXVII—9-3-70), 107.
- Visit by American and Soviet teams to Central Agricultural farm, Suratgarh (Rajasthan). (XXXIX—16-4-70), 83.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Workers participation in Management of Public Undertaking. (XXXVI—26-2-70), 192.

**AWADESH CHANDRA SINGH, SHRI**

- Railway Budget, 1970-71—General Discussion. (XXXVII—5-3-70), 322-27.

**AYARWAL, SHRI RAM SINGH**

- A. I. R. motor Drivers Association. (XXXVIII—26-3-70), 112-13.
- Acquisition of French Sub-Marines by Pakistan. (XXXVII—4-3-70), 178.
- Allegation re. pro-Centre bias in A.I.R. Broadcasts from Trivandrum Radio. (XXXVII—12-3-70), 155.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Apology by General Manager of Central Railway to Bombay High Court. (XXXVI—24-2-70), 108-09.
- Arrest of Cheat Natwar Lal at Jaipur. (XXXVI—24-2-70), 178.
- Ban on Exhibition of 'Mahatma' Film in South Africa. (XXXVI—26-2-70), 142-44.
- Beggary Problem in Delhi. (XXXVI—24-2-70), 176-77.
- Black-marketing in the sale of Russian Tractors. (XXXVII—5-3-70), 49-50.

AYARWAL, SHRI RAM SINGH—*Contd.*

- C. G. H. S. Dispensaries running without essential medicines. (XXXVI—23-2-70), 111-11.
- Ceiling on Income. (XXXVIII—30-3-70), 81.
- Central Information Service Grade IV Vacancies. (XXXVII—5-3-70), 189-90.
- Centre's criticism by Governors. (XXXVII—13-3-70), 42-43.
- Circulation of currency. (XLI—11-5-70), 6-13.
- Closure of foreign Cultural Centres in India. (XXXVII—4-3-70), 27-32.
- Collection of income tax and excise duty from Sagar district in Madhya Pradesh. (XXXVII—16-3-70), 188-89.
- Condition of brake vans of goods trains. (XXXVII—10-3-70), 173.
- Decline in the Export of cotton Manufactured Goods. (XXXVII—18-3-70), 166.
- Development of Bundelkhand area in Madhya Pradesh. (XLI—6-5-70), 69-70.
- Dismissal of Assistant and lady Telephone Operator from Institute of Mass-Communications. (XXXVII—5-3-70), 231-32.
- Doctors at South Avenue C. G. H. S. Dispensary. (XXXVI—23-2-70), 117-18.
- Doctors going abroad. (XXXVI—2-3-70), 204-06.
- Double railway line on Bina-Katni Section (Central Railway). (XXXVII—10-3-70), 175-76.
- Double railway line on Bina-Katni section. (Central Railway). (XLI—5-5-70), 43-44.
- Down grading of post of deputy principal information officers in Tamil Nadu. (XXXVII—12-3-70), 154-55.
- Estimates of the Employment and Under-employment and Educated unemployed. (XXXVI—26-2-70), 43-44.
- Export of Bidis. (XXXVII—18-3-70), 147-50.
- Family Planning Programmes as religious taboos. (XXXVI—2-3-70), 203-04.
- Family Planning Publicity, through Railways. (XXXVI—24-2-70), 179.
- Family Planning Schemes. (XXXVI—23-2-70), 47.
- Files missing from office of D. G., A.I.R. (XXXVII—12-3-70), 155-56.

AYARWAL, SHRI RAM SINGH—*Contd.*

- Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.
- Foreign money received by Smt. Aruna Asaf Ali. (XXXVII—9-3-70), 60.
- Foreign money received by Smt. Aruna Asaf Ali under National Defence Remittance Scheme. (XXXIX—6-4-70), 100-02.
- Hippies in Delhi. (XXXVI—27-2-70), 116-17.
- I. P. S. and Central Services Officer to be taken into I. A. S. Cadre. (XXXVI—27-2-70), 40-41.
- Implementation of recommendations of Pandey Committee on Steel Plants. (XXXVI—3-3-70), 45.
- Incidence of Crime on Indian Railways. (XXXVI—24-2-70), 177-78.
- Income Tax due from M/s United India Publications and Raisina Publications (XXXVI—2-3-70), 155-57.
- Increase in Milk supply to Delhi. (XXXVII—5-3-70), 182-86.
- Increase in the birth rate in the country. (XXXVI—2-3-70), 202-03.
- Increase in the strength of Pakistan's Airforce. (XXXVII—4-3-70), 178.
- Indianisation of Foreign Capital. (XXXIX—13-4-70), 4-12.
- Legislation to check activities of foreign spies. (XL—24-4-70), 143.
- Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.
- Murder of army officer in Bareilly. (XXXVII—11-3-70), 69.
- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.
- Non-submission of records to Commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70), 218-19.
- Overdrafts by certain State Government. (XXXVI—23-2-70), 117-18.
- Overtime Allowance paid to non-gazetted staff of Railway Board. (XXXVI—3-3-70), 168.
- Pakistan Refusal to Brahmo Samaj Pilgrims to visit Bagura District of East Pakistan. (XXXVI—25-2-70), 176.
- Payment of tuition fee to Harijan and Scheduled Tribes Students in Madhya Pradesh. (XXXVII—17-3-70), 65-66.

## AYARWAL, SHRI RAM SINGH—Contd.

- Per Capital Income. (XXXVII—18-3-70), 82-83.
- Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.
- Punctuality of Trains in India. (XXXVI—3-3-70), 168-70.
- Recommendations of Gajendragadker Committee on Banaras Hindu University. (XXXVI—27-2-70), 118-19.
- Recruitment of protocol officers. (XXXVII—11-3-70), 129-30.
- Reduction in Price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Rehabilitation of Emergency Commissioned officers. (XXXVII—4-3-70), 130-32.
- Re-opening of Dibrugarh Railway line. (XXXVI—24-2-70), 178.
- Republic day awards. (XL—24-4-70), 48.
- Reservation of posts for harijan advasis in Cement Corporation of India. (XLI—5-5-70), 82.
- Reservation of posts for Harijan Adivasis in National Seeds Corporation. (XL—30-4-70), 117-18.
- Retrenchment in Wagon Building in industry. (XXXVII—5-3-70), 237.
- Running of Bina-Kanti passenger trains without light. (XXXVII—10-3-70), 174-75.
- Sale of Chinese consumer items in India. (XXXVIII—30-3-70), 71.
- Selection for Clerical posts in Nationalised Banks. (XXXVI—2-3-70), 201-02.
- Setting up of an Agricultural College in Sagar District. (XL—30-4-70), 118-19.
- Setting up of cement factory based on Lime stone found in Damoh District in Madhya Pradesh. (XXXVIII—24-3-70), 258.
- Setting up of Industries in Dacoit infested areas of Madhya Pradesh. (XXXVII—17-3-70), 29.
- Shifting of office of Indian Institute of Mass Communications. (XXXVII—12-3-70), 154.
- Shortage of Medium Size Tractors. (XXXVII—5-3-70), 190-91.
- Survey of mineral deposits in Sagar and Damoh districts of Madhya Pradesh. (XXXVII—16-3-70), 176.

## AYARWAL, SHRI RAM SINGH—Contd.

- Shortage of photograph paper, (XXXVII—11-3-70), 51-52.
- Shortage of Trucks and other vehicles in Army (XXXVII—4-3-70) 178-79.
- Stoppage of Utkal Express on Khuraiil Station on Bina Katni Line (Central Railway). (XXXVII—10-3-70), 176-77.
- Submission of false returns by Beedi Industrialists of Madhya Pradesh. (XL—4-5-70), 91-92.
- Take over of selected State Universities by the Centre. (XXXVIII—3-4-70), 115-16.
- Talk on interpretation of Congress Constitution over A. I. R., Delhi. (XXXVI—26-2-70), 148.
- Theft of stone and Terracotta Idols from museums. (XXXVI—27-2-70), 117-18.
- Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.
- Wagon deal with U. S. S. R. (XXXVI—25-2-70), 32.
- Widening of Babarpur Road, Rohtas Nagar, Shahadara Delhi. (XL—4-5-70), 226.

## Debates

D. G., 1970-71 :

Deptt. Soc. Wel. (XL—30-4-70), 201-03.

AZAD, SHRI BHAGWAT JHA :

Amendment of convention of International Labour Organisation. (H.A.H. Dis.) (XXXVIII—3-4-70), 357-60.

Demand for Grants, 1970-71: Min. Lab. Emp. and Reh. (XL—23-4-70), 294-301.

Unemployment Problem (Res.) (XXXIX—17-4-70), 270-78.

BADRUDDUJA, SHRI :

Diplomatic recognition to German Democratic Republic. (XXXVI—25-2-70), 76-77.

I. A. C. Flights to and from Silchar (Assam) cancelled and delayed. (XXXVIII—24-3-70), 145-46.

Import into India of third Country products through Nepal. (XXXVI—25-2-70), 118-19.

**BADRUDDUJA, SHR—Contd.**

Imposition of tax on Urban Property. (XXVI—2-3-70), 36.

Luxury hotels in Calcutta. (XXXVIII—3-4-70), 80-81.

Permission for filing suit against Nawab of Rampur for partition of property. (XLI—15-5-70), 69-70.

Production, procurement and Import of foodgrains. (XXXVII—5-3-70), 40-41.

Reform in Muslim Personnel Law. (XLI—5-5-70), 13-14.

Statement of Shri K.G. Bose regarding Farakka Project employees. (XXXVI—25-2-70), 123-24.

Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.

Value of orders placed with small units by D. G. S. & D. (XXXVII—16-3-70), 79.

West German delegation's visit to India. (XXXVII—16-8-70), 72-73.

*Debates*

D. G. 1970-71:

Min. of H. A. (XXXVIII—2-4-70), 223-32.

Right to Property. (Res.) (XL—1-5-70), 303-07.

Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 331-35.

**BAJAJ, SHRI KAMALNAYAN :**

Development of new electric locomotives for Indian Railways. (XLI—19-5-70), 21.

Expenditure incurred on advertisement by firms. (XLI—19-5-70), 26.

Export by Iron and Steel scrap Industry. (XXXVII—11-3-70), 8.

M. Ps. memorandum to P.M. regarding relations with Taiwan. (XLI—13-5-70), 16.

Opposition to automation on Railways (XLI—19-8-70), 11.

Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 31-46.

Shortage of Photographic Paper. (XXXIX—7-4-70), 19.

Utilisation of additional capacity created for Brauni Refinery. (XXXIX—14-4-70), 29-38.

**BAJAJ, SHRI KAMALNAYAN—Contd.***Debates*

D. G. 1970-71 :

Min. of Foreign Trade. (XXXIX—9-4-70), 289-98.

Finance Bill, 1970:

Consid Cl. (XLI—6-5-70), 183-84.

Foreign Aid (Maintenance of Account) Bill by Shri Kanwar Lal Gupta (Consid) (XXXVII—13-3-70), 306-08.

Re. Interim Order of Madras High Court about Election Symbols. (XLI—5-5-70), 238.

Reported decision of U. S. S. R. to supply tanks to Pakistan (C.A.) (XXXIX—8-4-70), 176.

**BAJPAI, SHRI VIDYA DHAR :**

Confirmation of officers recruited through Union Public Service Commission. (XXXVIII—31-3-70), 76.

Confirmation of stenographers and draftsmen on Northern Railway. (XL—28-4-70), 156.

Departmental selection of Computer in Baroda House (Northern Railway). (XLI—12-5-70), 115-16.

Disparity between temporary officers and Directly recruited Class I Officers with regard to future promotion. (XLI—12-5-70), 179.

Disparity in promotion of Officers recruited through Union Public Service Commission. (XL—28-4-70), 155.

Duration of temporary posts of Officers on Railways. (XLI—12-5-70), 116-17.

Equal opportunity for promotion of Permanent and Temporary Officers. (XXXIX—17-4-70), 152-53.

Fixation of Seniority of Railway officers. (XXXVIII—24-3-70), 386-87.

Issue of long distances tickets by contractor of Kasimpur railway halt in Lucknow division. (XLI—19-5-70), 54-55.

**BAKSHI, SHRI GULAM MOHAMMAD :**

Production of Iron and Steel. (XXXVIII—24-3-70), 32-34.

*Debates*

Railway Budget 1970-71 General Discussion. (XXXVII—5-3-70), 348-54.

*Debates*

D. G. 1970-71 :

Min. Defence. (XL—28-4-70), 250-59.



**BAKSHI, SHRI GULAM MOHAMMAD—**  
*Contd.*

- Prorogation of Jammu and Kashmir Legislature. (ST.) (XXXVII—13-3-70), 355-58.
- Recent Communal Disturbances in the country (Dis.). (XLI—20-5-70), 303-04, 308-13.

**BANERJEE, SHRI S. M.:**

- Abolition of special privileges enjoyed by I.C. S. Officers. (XXXVIII—3-4-70), 34-35.
- Abolition of wheat zones and other recommendations of Chief Ministers. (XXXIX 16-4-70), 22-28.
- Absorption of National Fitness Corps Instructors. (XXXVI— 27-2-70), 126-27.
- Accord on Birla House. (XXXIX—10-4-70), 93.
- Ad-hoc Increment to Central Government Employees. (XXXIX— 6-4-70), 63. (XLI—11-5-70), 102.
- Ad-Hoc increment to Class III and Class IV Railway Employees. XXIX—7-4-70), 80.
- Additional Ist Class ~~conv-~~ III Class Bogie from Kanpur in 2 Dn. Kalka-Delhi-Howrah Mail. (XXXVII—17-3-70), 87.
- Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 20-21.
- Agitation by Employees of Indian Association for the cultivation of Science, Calcutta for Revision of Pay Scales. (XXXVII—9-3-70), 130.
- Agitation by employees of Regional Provident Fund Commissioner's Office at Patna. (XL—30-4-70), 89.
- Allowing passengers to travel from Kanpur and other stoppages in Rajdhani Express. (XXXVI— 3-37-2115-16.
- Alloy Steel Plant at Kanpur. XXXVI—25-2-70), 140-41.
- American expert invited for designing Airports in India. (XXXIX—17-7-70 95-96.
- Application of orders re. lien, pay and provident fund in the case of civil Government servants who joined Military service during emergency. (XL—29-4-70), 103-04.
- Appointment of Third Pay Commission. (XXXVI—23-2-70), 16-22.
- Apprentices trained in Ordnance Factories, without jobs. (XXXVIII—25-3-70), 92-93.

**BANERJEE, SHRI S. M.—Contd.**

- Archeological Survey of India. (XXXIX —9-4-70), 29. (XXXIX—10-4-70), 22.
- Assurance of Soviet help to India (XXXVIII—24-3-70), 314.
- Attack on principals and teachers by students during annual examinations in various States. (XL— 24-4-70), 36.
- Availability of a remedy for appeal or review against the decision of a court martial to soldiers and airmen. (XLI—20-5-70), 17-18.
- Barrel Fabrication Industry. (XXXVI—3-9-70), 113-14.
- Better pay scales for permanent way inspectors and Assistant permanent way inspectors on Indian Railways. (XLI—5-5-70), 88-89.
- C. B. I. enquiry against I. A. S. officer in Lucknow. (XXXVI— 27-2-70), 126
- C. B. I. inquiry into irregularities committed by Hind Galvanising and Engineering Company. (XLI— 11-5-70), 52-53.
- C. B. I. inquiry into irregularities committed by Hind Galvanising and Engineering Company in dealing with Indian Oil Corporation. (XXXVII—16-3-70), 51.
- C. G. H. S. Scheme for Pensioners. (XXXVI—2-3-70), 132-33.
- C. I. A. Activities in India. (XXXVII—13-3-70), 125.
- Canteen Stores Employees of various Defence Establishments not declared as Government Servants. (XXXVIII—25-3-70), 93-94.
- Capital Express from Delhi to Madras and Delhi to Bombay. (XXXIX—14-4-70), 111.
- Cases of employees who participated in September, 1968 strike. (XXXVI—27-2-70), 128.
- Cases of Staff Artists of A. I. R. pending with Govt. Labour Machinery. (XXXVII—12-3-70), 91.
- Central Secretariat Clerical Service Staff in the Ministry. (XXXVII—9-3-70), 345.
- Chandigarh Compensatory Allowance to Central Government Employees. (XL—27-4-70), 27.
- Change in mode of drawal of salary by Class II officers of Government. (XXXVIII—30-3-70), 113.
- Changes in the system of Education. (XXXVIII—24-3-70), 137.

**BANERJEE, SHRI S. M.—Contd.**

- Circular Railway for Calcutta. (XXXVII—10-3-70), 51-53.
- Civilian Defence Employees facing charges in connection with 19th September 1968 strike. (XXXVI—25-2-70), 119-20.
- Clash between Indian Security Force and Rebel Nagas at Okha and Kohima (XLI—5-5-70), 38.
- Code of discipline in Government Under takings. (XL—30-4-70), 1-5.
- Collision of Nautanwa-Gorakhpur passenger Train with a goodstrain at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Commission to require into charges against Birla House. (XXXVI—24-2-70), 95-96.
- Condonation in break of service of employees who participated in September, 1968 strike. (XXXVII—17-3-70), 37-38.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 18.
- Construction of small houses for Ministers. (XL—4-5-70), 8-14.
- Contract for Family Planning Publicity to foreign advertising firm. (XXXVIII—30-3-70), 111.
- Conveyance Allowance permissible for C.P.W.D. officers. (XXXVIII—30-3-70), 112.
- Countering Anti-India propoganda in U. S. A. and Europe. (XXXVIII—25-3-70), 94.
- Decision by U.P. electricity workers to launch a movement for implementation of electricity wage recommendations. (XXXIX—16-4-70), 92.
- Decisions taken by D.G.O. F's Industrial Council at a meeting held in Kanpur (XL—22-4-70), 122.
- Demand for additional or Ad Hoc increments for industrial and non-industrial employees by Defence employees federation. (XL—29-4-70), 104-05.
- Demand for Application of Bonus Act to Industrial Undertakings under Central Government. (XXXIX—9-4-70), 46.
- Demand for a wage board by All India Railwaymen's Federation. (XLI—5-5-70), 89.
- Demand for complete withdrawal of gold control (XXXVII—16-3-70), 157.
- Demand for repeal of Essential Services Maintenance Act. (XXXVII—13-3-70), 125-26.

**BANERJEE, SHRI S. M.—Contd.**

- Demand from Foreign Countries for Conventional Weapons Manufactured in India. (XXXIX—8-4-70), 138-39.
- Demands for the L. I. C. Employees (XXXVI—2-3-70), 49-50.
- Denial by Prime Minister of charges by Ex-Chief Minister of U. P. (XXXVI—25-2-70), 139-40.
- Denial of promotion to employees of Defence Establishment due to their participation in 19th Sept. 1968 strike. (XL—22-4-70), 41.
- Development of indigenous production of Military Hardware by pooling available resources. (XLI—6-5-70), 12.
- Difficulties in getting loans from Nationalised Banks. (XL—4-5-70), 100-01.
- Direct dialling system between Delhi and Madras. (XLI—7-5-70), 127-28.
- Directive issued to De-nationalised Banks by Reserve Bank of India. (XXXVII—9-3-70), 22-28.
- Discussion with Representatives of National Fitness Corps Organisation. (XXXVII—13-3-70), 49.
- Dividend paid to Depositors of Palai Central Bank. (XLI—18-5-70), 56.
- Documentary Film on Lenin. (XI—23-4-70), 52.
- Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 37.
- Employees in various Defence Establishments not promoted due to their participation in 19th September, 1968 Strike. (XXXIX—8-4-70), 179.
- Employees involved in September 19, 1968 Strike. (XXXVI—24-2-70), 171-73.
- Employment of East Pakistan Refugees in M. P. (XXVIII—2-4-70), 41.
- Employment of trained blind men. (XLI—5-5-70), 77-78.
- Employment to Educated Unemployed Registered with Employment Exchanges. (XL—23-4-70), 124-25.
- Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 44.
- Entry of police into educational institutions in West Bengal. (XLI—3-5-70), 6.
- Eradication of Cancer. (XXXVII—9-3-70), 58.
- Establishment of a Classification Tribunal. (XXXIX—8-4-70), 138.

**BANERJEE, SHRI S. M.—Contd.**

- Establishment of Polyester Plant in U.P. (XXXIX—13-4-70), 138.
- Expansion of M/s Phillips Co. (XL—28-4-70), 89.
- Expenditure on Expo-70 Exhibition in Japan. (XXXIX—8-4-70), 105-06.
- Export of Gur. (XXXVII—5-3-70), 36.
- Export of Items Manufactured in Ordnance Factories. (XXXVIII—25-3-70), 35.
- Export trade during 1969-70, (XXXVIII—1-4-70), 25.
- Extension of C. H. S. Scheme to other Cities. (XXXIX—20-4-70), 140-41.
- Factories in Sohan Ganj and Subzi mandi areas of Delhi. (XXXIX—13-4-70), 204.
- Faulty Telephone Bill submitted by Delhi Telephone District. (XXXVII—12-3-70), 19-21.
- Financial Assistance to U. P. for taking over sugar Mills. (XXVIII—2-4-70), 124.
- Fire Incidents in Central Secretariat (South Block). (XXXIX—6-4-70), 77-78.
- Fixation of ratio of L. D. Cs. and U. D. Cs. in offices under the Ministry of Defence (XXXVII—4-3-70), 144-45.
- Flouting of Labour Laws by mine owners in Dhanbad and Asansol areas. (XLI—7-5-70), 65-66.
- Foreign collaboration in hotel industry (XL—24-4-70), 28.
- French proposal for peace in Cambodia. (XL—29-4-70), 94-95.
- Frequent transfer of sales assistants working in D. M. S. stalls situated in Secretariat Complex and in other Government Departments. (XLI—14-5-70), 65-66.
- Geological Survey of India. (XXXIX—20-4-70), 82.
- Grievances of employees of Administration (XXXIX—17-4-70), 95.
- Hind Galvanising and Engineering Co. (P) Ltd. (XXXVI—3-3-70), 47.
- Houses for Workers in Kanpur under Industrial Housing Scheme. (XXXIX—20-4-70), 83.
- Implementation of recommendations of leather wage Board by Tannery Owners in Kanpur. (XXXVII—5-3-70), 41-42.
- Implementation of recommendations of Wage Board for Engineering Industry by States. (XXXVII—12-3-70), 126.

**BANERJEE, SHRI S. M.—Contd.**

- Implementation of Triple Benefit Scheme for Primary and Higher Secondary School Teachers. (XXXIX—10-4-70), 39.
- Improvement in work-load position of Ordnance Clothing Factories. (XXXIX—8-4-70), 137-38.
- Inability of sugar mills to crush sugar cane in North India. (XXXIX—16-4-70), 11-22.
- Inclusion of certain area of Kanpur City into rural area for purpose of election. (XXXVIII—24-3-70), 313-14.
- Increase in pensions of low paid Government employees. (XXXVI—23-2-70), 130.
- Increase in Production at Chittaranjan Locomotive works. (XL—28-4-70), 91.
- Industrial Housing Scheme. (XXXVII—9-3-70), 344.
- Installation of Astronomical Telescope in India. (XXXVII—9-3-70), 128.
- Installation of powerful transmitters during Fourth Five Year Plan. (XXXVIII—26-3-70), 56.
- Introduction of Central Industrial Security Force in Cochin Division of F.A.C.T. (XXXIX—6-4-70), 35.
- Introduction of Central Labour Laws in Central Government public undertakings. (XLI—7-5-70), 64.
- Introduction of Janta Trains during Fourth Plan. (XXXVIII—24-3-70), 77-78.
- Issue of Industrial Licences for West Bengal. (XXXVIII—24-3-70), 311-12.
- Jobs for Graduate Engineers. (XXXVI—27-2-70), 127-28.
- Legislation on Joint Consultative Machinery regarding banning of strikes. (XXXVII—9-3-70), 115.
- Licensed capacity of Oil Barrel Fabricators. (XXXVI—24-2-70), 35-36; (XXXIX—14-4-70), 51.
- Lottery scheme for providing houses. (XXXVII—16-3-70), 20-25.
- Machinery to deal with corrupt officers. (XL—21-4-70), 47.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 16-22.
- Marginal expansion of nylon yarn units to Minimise imports. (XXXVII—16-3-70), 65-66.

**BANERJEE, SHRI S. M.—Contd.**

- Mass Transfer of guards of Danapur Division, (Eastern Railway). (XXXVII—17-3-70), 56-57.
- Measures for preventing Communal riots. (XXXVII—9-3-70), 39.
- Measures for the uplift of Scheduled Castes Scheduled Tribes. (XXXVI—3-3-70), 114-15.
- Merger of D.A. with Basic Pay† Central Government Employees (XXXVI—2-3-70), 196-97.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—10-3-70), 7-11.
- Nationalisation of General Insurance (XXXVI—23-2-70), 104.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 7.
- New Rules for recognition of Central Government employees' Unions and Associations. (XXXIX—10-4-70), 117.
- New Victoria Cotton Mills, Kanpur, (XL—29-4-70), 24-26. (XLI—6-5-70), 96-97.
- Nomination of Representative on Board of Nationalised Banks by All India Bank Association. (XXXIX—20-4-70), 141.
- Non-Deposit of E. P. F. Dues by Employers in Kanpur. (XL—23-4-70), 125.
- Non-implementation of the Concessions recommended by the Second Pay Commission in respect of the industrial employees of Defence Establishments. (XXXVIII—1-4-70), 55.
- Non-payment of E. P. F. and E. S. I. dues by textile mills in Kanpur. (XXXIX—16-4-70), 92.
- One Union for one Industry. (XXXVII—12-3-70), 48.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70), 24.
- Panel of Telephone supervisors for promotion to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 56.
- Participation by All India Defence Employees' Federation in Joint Consultative Machinery. (XXXVIII—3-4-70), 46-47.
- Pay and allowances of N.D.S. Instructors on transfer to States. (XL—1-5-70), 43-44.

**BANERJEE, SHRI S. M.—Contd.**

- Payment of interim relief to Central Government Employees without any reference to Third Pay Commission. (XL—27-4-70), 39.
- Pension Scheme for Industrial Workers (XXXIX—9-4-70), 77.
- Permanency of Staff Artistes of A. I. R. against Temporary Strength. (XXXIX—9-4-70), 105.
- Permission for filing suit against Nawab of Rampur for partition of property (XLI—15-5-70), 69-70.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 43-53.
- Placing of orders for Uniforms with Ordnance Clothing Factories by Railways and Posts and Telegraph Departments. (XL—22-4-70), 122.
- Policy of Government regarding Hotels in private sector. (XXXVI—27-2-70), 58.
- Posts filled up in Department of Social Welfare without reference to U.P.S.C. (XXXVI—24-2-70), 96-98.
- Production capacity of polyester filament yarn. (XXXVII—16-3-70), 64-65.
- Production of A.V.R.O.-748. (XXXVII—18-3-70), 94.
- Production of Tannery Footwear Corporation of India Ltd. (XL—28-4-70), 90.
- Production progress at Kanpur Fertiliser Factory. (XXXVII—16-3-70), 156-57.
- Protest against holding of Central Secretariat Clerical Service (U.D. Grade) Examination. (XXXVII—9-3-70), 129.
- Protest by defence workers in U. P. against imposition of professional tax. (XLI—6-5-70), 96.
- Protest by railwaymen's Federation against Govt. Decision on Pay Commission. (XXXVII—17-3-70), 86-87.
- Public Sector undertakings. (XXXVI—2-3-70), 187-88.
- Purchase of booklet 'Khandani Munsooba Bandi'. (XXXVIII—30-3-70), 110.
- Purchase of M. D. Jute Mills, Kanpur by M/s Sahu Jains. (XXXVII—4-3-70), 145-46.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 17, 22-23.
- Rank of army Generals for Police Officers. (XXXVIII—24-3-70), 139-40.
- Recommendation of Commissioner for S/C and S/T on Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 27.

**BANERJEE SHRI S. M.—Contd.**

- Recommendation or Review Committee of State Trading Corporation. (XXXVI—23-2-70), 29-30.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Regular Military Training in Pak-occupied Kashmir. (XXXVII—11-3-70), 45
- Rehabilitation of emergency Commissioned Officers. (XXXVII—4-3-70), 130-32.
- Re-instatement of P. & T. Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXIII—2-4-70), 12-13.
- Reinstatement of P. & T. Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 22-28.
- Report of Inquiry Commission on British India Corporation. (XL—28-4-70), 27.
- Report of Wage Board for Electricity Workers. (XXXVI—26-2-70), 80.
- Representations for increase in pensions to Government employees. (XL—4-5-70), 6.
- Representations from refugees from Madhya Pradesh and Andhra Pradesh camps. (XXXIX—16-4-70), 91.
- Restoration of recognition to All India Insurance employees Association. (XXXVIII—26-3-70), 151-52.
- Retirement of Civilian employee before being declared permanent before 19th September, 1968 strike. (XXXVIII—1-4-70), 120.
- Right to strike by Central Government Servants. (XLI—7-5-70), 44.
- Rise in price of Wheat in different States. (XXVIII—2-4-70), 48-49.
- Sale of Forged Postal Stationery From G. P. O., Delhi. (XXXIX—9-4-70), 36.
- Second Oil Refinery in Assam. (XXXVI—2-3-70), 132.
- Seizure of Hashish meant for smuggling into U. S. A. (XXXVII—16-3-70), 10-17.
- Selection grade posts for daftries. (XXXVI—23-2-70), 119-20.
- Setting up of fertilizer plant by Birlas in Goa vis-a-vis Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.
- Setting up of industries in U. P. during fourth Plan. (XXXVI—3-3-70), 116-17.
- Setting up of Polyester Filament Yarn Plant to Co-operative Sector. (XXXIX—20-4-70), 46-47.

**BANERJEE SHRI S. M.—Contd.**

- Shifting of ordnance equipment Unit from Calcutta to Kanpur. (XXXVII—11-3-70), 114.
- Shortage of work in ordnance/clothing Factories. (XXXVI—25-2-70), 140.
- Special arrangements in ladies compartments to seek help in emergency. (XLI—5-5-70), 24-25.
- Special increments granted to Class III and IV railway employees. (XXXVIII—31-3-70), 34.
- Staff declared surplus on winding up of N. F. C. organisation. (XXXVIII—3-4-70), 170.
- Staff position of L. D. Cs and U. D. Cs. in the Ministry of Food and Agriculture, Community Development and Co-operation. (XXXVII—5-3-70), 114-15.
- M/s Standard Drum and Barrel Manufacturing Co., Bombay. (XXXVI—24-2-70), 97-100; (XXXVII—10-3-70), 91; (XXXIX—14-4-70), 111; (XL—27-4-70), 4-5.
- State Trading in Foodgrains. (XXXVI—26-2-70), 81.
- Steps to check rise in prices of Foodgrains. (XXXVI—26-2-70), 79-80.
- Steps to improve Indo-Pak Relations. (XXXVII—18-3-70), 69-70.
- Strengthening of Taxi Tracks at International Airports. (XXXIX—17-4-70), 96-97.
- Strike Notice by P. T. I. Employees. (XXXVI—26-2-70), 80-81.
- Success of Industrial Relations Machinery. (XLI—14-3-70), 3-4.
- Supply of Barrels to I. O. C. by Hind Galvanising and Engineering Co. against supply of Imported 18 Gauge Steel Sheets. (XXXVII—9-3-70), 346; (XXXIX—13-4-70), 37-38.
- Supply of Barrels to other Oil Companies and Customers by Hind Galvanising and Engineering Co. (XXXVI—2-3-70), 134.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 43.
- Supply of Steel Materials to Ordnance Factories. (XXXVIII—31-3-70), 82.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 32-48.

**BANERJEE SHRI S. M.—Contd.**

- Taking over of sick Mills of Kanpur. (XXXVI—25-2-70), 54.
- Terms and conditions of transfer of N.D.S. Instructors. (XL—1-5-70), 133-34.
- Texts of suggestions for terms of reference of Third Pay Commission. (XXXVII—16-3-70), 112-13.
- Threat of closure of Howrah-Amra and Howrah Sheakhala Railways. (XXXVII—17-3-70), 3-5.
- Tractor factory in U. P. (XXXVII—17-3-70), 59.
- Transfer of N. F. C. scheme to States. (XXXVIII—3-4-70), 171-72.
- Treatment of Trade Union Workers as Political Prisoners. (XXXVIII—24-3-70), 139.
- U. P. Bihar Border Dispute. (XXXVIII—24-3-70), 41-42.
- Upgradation of cities for city Compensatory Allowance. (XXXVI—2-3-70), 133-34.
- U. S. Ambassador's statement on raising States of the Indian Mission in Hanoi. (XXXVII—4-3-70), 146.
- Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 30-31.
- Use of title 'Sir'. (XXXVIII—24-3-70), 138.
- Utilisation of additional budget for national discipline scheme sanctioned in 1962-63. (XLI—8-5-70), 63.
- Utilisation of Idle Capacities in Barrel Fabrication Industry. (XXXIX—7-4-70), 80-81.
- Utilization of Imported Steel Sheets by M/s Standard Drum and Barrel Mfg. Co. and M/s Hind Galvanising and Engineering Co. (P) Ltd. (XXXVI—24-2-70), 99; (XL—21-4-70), 113.
- Victimisation of Employees who Participated in September, 1968 strike. (XXXIX—9-4-70), 71.
- Violation of diplomatic privileges by U.S. Embassy in Delhi. (XLI—6-5-70), 95-96.
- Wages in Steel Plants. (XXXVIII—24-3-70), 313.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 23.
- Wild Life Tourism in India. (XXXVII—13-3-70), 40.
- Winding up of U. S. I. S. Libraries in India. (XLI—6-5-70), 95.

**BANERJEE SHRI S. M.—Contd.**

- Withdrawal of Court Cases against Employees who participated in the 19th September, 1968 Strike. (XXXIX—10-4-70), 118.
- Withdrawal of permanent negotiating machinery after 1960 strike. (XXXVIII—1-4-70), 120.
- Working conditions of Managers, Assistant Managers and Sales Assistants in D.M.S. stalls situated in Secretariat and Government Department. (XLI—14-5-70), 158-59.
- Debates*
- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 205-07.
- Appropriation (vote on Account) Bill, 1970 Consid. (XXXVII—16-3-70), 259-61.
- B. O. H. (XXXVII—13-3-70), 245-46; (XL—1-5-70), 210-11, (XLI—8-5-70), 170-71, 178-79, (13-5-70), 190-91; (15-5-70), 206-07.
- Banking Companies (Acquisition and Transfer of Undertakings) (Bill, 1970. Int. (XXXVI—27-2-70), 233. Consid. Cl. (XXXVIII—24-3-70), 515-16, 588-89, 626, 635, 658-60.
- Beating by police of some M. Ps. and S.S.P. demonstrators on 6-4-70 (Matter under Rule 377), (XL—23-4-70), 232-33,) 320-21.
- Central Universities (Students Participation) Bill: Opinion. (XLI—7-5-70), 204.
- Essential Commodities (Amendment) Continuance Ordinance (Res. (XXXVIII—31-3-70), 272-75.
- Essential Commodities (Amendment) Continuance Bill: Consid. as passed by R. S. (XXXVIII—31-3-70), 272-75. Consid. cl. (XXXVIII—31-3-70), 299-300.
- D. G. 1970-71:  
Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—16-4-70), 186-94.
- Finance Bill, 1970 :  
Int. (XXXVI—28-2-70), 15.  
Consid. Cl. (XLI—6-5-70), 232, 234, 237, 294-95, 304, 310-11, 319-22
- Firemen's agitation on Southern Railway, (XLI—12-5-70), 198.
- Foreign Aid (Maintenance of Account) Bill: by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-70), 303-06.

**BANERJEE S. M.—Contd.**

- Grievances of Released E. C. O. S. Petition presented. (XXXVIII—1-4-70), 171.
- Income Tax Returns of M. Ps. (ST.) (XXXVIII—31-3-70), 183-84.
- Income Tax on returns salaries (M) (XLI—8-5-70), 212.
- India's reported offer or help Afghanistan in building a highway through Iran providing on outlet to Arabian Sea (C.A.) (XXXIX—6-4-70), 221-22.
- India's reported protest against U.S. Vice-President's remarks. (C.A.) (XLI—11-5-70), 229, 231-32.
- Indian Soldiers (Litigation) Amendment Bill: Consid. (XLI—19-5-70), 227.
- Industrial Licencing Policy (XXXVII—18-3-70), 224-25.
- Matters under Rules 377. (XLI—20-5-70), 202-29.
- National Food Congress. (XLI—12-3-70), 201.
- Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 224-25.
- Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St.) (XXXIX—7-4-70), 197-98, 209.
- Merchant Shipping (Amendment) Bill: Consid. as passed by R. S. (XLI—8-5-70), 186-87.
- Notice of Strike by D. E. S. U. Workers. (XXXVII—10-3-70), 239-40.
- Personal Explanation by Shri K. K. Shah. (XL—4-5-70), 264.
- Personal Explanation by Shri S. K. Patil. (XXXVII—17-3-70), 225-26.
- Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—6-4-70), 188-89, 193.
- Press Council (Amendment) Bill: Motion to pass. (XXXVIII—30-3-30), 478-79.
- Publication of a defamatory letter in the Hindustan Times Re. Shri Madhu Limaye etc. (XXXIX—20-4-70), 251-52.
- Report of study team on prohibition (M) (XLI—7-5-70), 276-80.
- Reported clash over forcible occupation of land in West Bengal (C.A.) (XLI—5-5-70), 166-67.
- Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants. (C.A.) (XL—4-5-70), 241, 243-45.

**BANERJEE S. M.—Contd.**

- Reported Naxalite activities in Assam. (C.A.) (XXXIX—9-4-70), 179-80.
- Reported Pakistan build up on West Bengal border (C.A.) (XXXIX—7-4-70), 186-87.
- Reported remarks of Chief Justice of India about notice of lodgement of appeals served on some M.Ps. (XL—22-4-70), 254.
- Reported Statement by General Cariappa advocating imposition of military rule in India. (C.A.) (XXXVII—13-3-70), 225-27.
- Revision of scales of pay and allowances of employees of Union Territories (Dis.) (XXXVII—17-3-70), 380-81.
- Seating arrangements in the House. (XXXVII—16-3-70), 248-49.
- Shortage of Houses in Urban areas. (H.A.H. Dis.) (XXXVII—9-3-70), 593-98.
- Statue of Netaji Subhas Chandra Bose (H.A.H. Dis.) (XL—4-5-70), 367-68, 374-75.
- Supreme Court Notice to certain M. Ps. (Q.P.) (XXXVIII—3-4-70), 222-23.
- Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 230-31, 304-06.

**BANSH NARAIN SINGH SHRI :**

- Abolition of post of Hindi Assistants in Ministries. (XXXVIII—24-3-70), 193-35.
- Accidents in Delhi involving motor vehicles. (XL—1-5-70), 151-52.
- Additional Hindi translators, Hindi Typists and Hindi Typewriters asked for by different Ministries. (XXXVI—2-3-70), 175-76.
- All India Public Schools Conference. (XL—24-4-70), 71.
- Alleged Training of Hostile Nagas by North Vietnam, (XXXVI—25-2-70), 62-63.
- Allocation for Electrification of villages during Fourth Five Year Plan. (XXXVII—4-3-70), 93-94.
- Allocation for Welfare of Harijan of Meerut. (U. P.) in Fourth Five Year Plan. (XLI—12-5-70), 109.
- Allocation of tubewells to States of Ganga Basin Areas. (XXXVII—5-3-70), 93-94.
- Allotment of railway land to a private firm in New Delhi. (XL—21-4-70), 64-65.

## BANSH NARAIN SINGH, SHRI—Contd.

- Amendment of Election Law. (XXXVI—24-2-70), 41-42.
- Amount ear-marked and facilities provided for Welfare of Harijans of Muzaffar Nagar and Meerut. (U.R.) (XLI—12-5-70), 106-07.
- Amount ear-marked for Welfare of Scheduled Castes and Scheduled Tribes in Fourth Five Year Plan. (XLI—12-5-70), 103-06.
- Applications from Scheduled Castes and Scheduled Tribes for Hindi type-writing and shorthand instructor. (XLI—8-5-70), 100.
- Appointments in Commission for Scientific and Technical Terminology and Central Hindi Directorate. (XXXVIII—3-4-70), 176-77.
- Appointment of a former Chief Engineer in communication Ministry in a Tata Firm. (XXXVI—24-2-70), 125-28.
- Appointment of Lecturers in Degree College of Port Blair. (XXXVII—13-3-70), 113-14.
- Appointment of research assistants in Commission for Scientific and Technical Terminology. (XXXVIII—3-4-70), 177-78.
- Appointment of Senior Hindi Translators in Ministries. (XXXVII—9-3-70), 133.
- Armed Training to 1500 rebel Nagas in China. (XXXVII—11-3-70), 100-01.
- Article in "Sarita" captioned "Fourth International Film Festival". (XL—30-4-70), 80-81.
- Assistance provided by Centre to Uttar Pradesh and Tamil Nadu for Power and Irrigation purposes. (XXXVI—23-2-70), 131-32.
- Atrocities by jats on Harijans in certain districts of Uttar Pradesh. (XLI—15-5-70), 104.
- Ban on Exhibition of 'Mahatma' Film in South Africa. (XXXVI—26-2-70), 142-44.
- Ban on the Export of Galf Leather. (XXXVII—18-3-70), 47-48.
- Ban on import of Foreign Wine by Embassies. (XL—29-4-70), 127-28.
- Ban on the import of Material used in Manufacturing of Cigarettes, Wines, Playing cards and Milk Powder. (XL—22-4-70), 117.
- Bank Account of Former Chief Engineer P. & T. Department in Foreign Countries. (XXXVIII—30-3-70), 69.

## BANSH NARAIN SINGH, SHRI—Contd.

- Basis of payment for Russian Military Equipment. (XXXVI—23-2-70), 125-26.
- Behaviour of Doctors and Nurses towards Patients in Safdarjung Hospital, New Delhi. (XXXIX—13-4-70), 104-05.
- Black-marketing in the sale of Russian Tractors. (XXXVII—5-3-70), 49-50.
- Bonus Paid to Workers in Public Sector Undertakings. (XXXIX—13-4-70), 103-04.
- Branches sections of Armed Forces. (XLI—6-5-70), 134-36.
- Bridge over river Ganga near Mirzapur in U. P. (XXXIX—17-4-70), 119-20.
- C. B. I. Inquiry into murder of Shri Baldev Singh. (XL—1-5-70), 103-04.
- Cadre for Hindi Assistants, Hindi Translators and Hindi Officers. (XXXIX—17-4-70), 116-17.
- Central Taxes outstanding against Banaras Chemicals Factory. (XL—4-5-70), 110-11.
- Changes made in the key board of Hindi typewriter. (XL—24-4-70), 88.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister. (XXXVII—13-3-70), 133-34.
- Check on cruelty and torture of animals before their slaughter. (XXXIX—16-4-70), 71.
- Circulation of currency. (XLI—11-5-70), 613.
- Civic amenities in Government and local bodies owing buildings in Delhi. (XLI—11-5-70), 117.
- Closure of foreign Cultural Centres in India. (XXXVII—4-3-70), 27-32.
- Committee on Supply of Electricity to Rural Areas. (XXXVII—4-3-70), 94-95.
- Companies and firms on approved list and as suppliers of stores to Government offices/ various Government establishments. (XLI—12-5-70), 90-91.
- Complaints against Ministers and Officers (XXXVIII—3-4-70), 181-82.
- Complaints against unwanted sterilization (XXXVII—16-3-70), 214-15.
- Complaint against writer of an article in Saptahik Hindustan. (XXXVII—13-3-70)<sup>a</sup> 92-93.
- Confirmation of Teachers of Andman and Nicobar Islands. (XXXVII—9-3-70), 170.
- Consumer Industries. (XXXVII—17-3-70), 29-30.



**BANSH NARAIN SINGH, SHRI—Contd.**

- Controller of Examinations in U.P.S.C. (XL—1-5-70), 101-03.
- Corruption among Income-tax Practitioners. (XXXVI—7-3-70), 170-71.
- Country liquor supplied in Military Barracks in Delhi Cantonment. (XXXVII—4-3-70), 142-43.
- Covered and uncovered areas of Government Accommodation for Secretaries. (XXXVIII—30-3-70), 176.
- Curbs on East Africa Indians to enter England. (XXXVI—25-2-70), 163.
- Delay in replies to letters by P. M. Sectt. written by M. Ps. (XXXIX—8-4-70), 129-30.
- Delay in replying to letters received in the ministry of defence from M.Ps., (XXXIX—8-4-70),
- Delay in replying to letters received in the Ministry of External Affairs. from M. Ps. (XXXIX—8-4-70), 127-28.
- Delays in taking important decisions (XL—2-4-70), 97.
- Demands for statehood for Union Territories. (XXXVIII—3-4-70), 6-16.
- Demand for Uniform Educational Facilities for Harijans. (XXVIII—2-4-70), 63.
- Departmental Examination for Hindi Officers and Hindi Supervisors held by U. P. S. C. (XXXVII—13-3-70), 149-52.
- Development scheme of U. P. (XXXVI—25-2-70), 130-31.
- Different price of sugar in different Zones. (XXVIII—2-4-70), 117.
- Directions issued by the Reserve Bank of India under Banking Companies Act. (XXXVII—9-5-70), 77.
- Disposal of letters received by the Ministry of Irrigation and Power from M.Ps., (XXXIX—8-4-70), 124-25.
- Disposal of letters received from Members of Parliament. (XXXIX—7-4-70) 127-29; (XXXIX—9-4-70), 125-26.
- Disposal of letters received in the Deptt. of Parly. Affairs from Members of Parliament. (XXIX—10-4-70), 94.
- Disposal of letters received in the Ministry of Home Affairs from Members of Parliament. (XXXIX—10-4-70), 98.
- Disposal of letters received in Ministry of Shipping and Transport from Members of Parliament. (XXXIX—10-4-70), 97.

**BANSH NARAIN SINGH, SHRI—Contd.**

- Disposal of letter received in Ministry of Tourism and Civil Aviation from Members of Parliament. (XXXIX—10-4-70), 96.
- Economic investigators in the Department of Economic Affairs. (XLI—18-5-70), 164.
- Educational allowance to S. C. and S. T. students. (XLI—8-5-70), 32.
- Electrification of certain railway routes in North and South India. (XXXVII—10-3-70), 152-53.
- Employment of retired P. & T. Officers in Private Firms, (XXXVIII—2-4-70), 107.
- Enforcement of National Education Policy in regard to schools run by Inter State Board of Anglo Indian Education. (XXXVII—9-3-70), 167.
- Engineers in Steel Plants. (XXXVI—3-3-70), 123-24.
- Eradication of Corruptions and Bribery in Employment Exchanges in Delhi. (XL—23-4-70), 128-29.
- Evasions of Excise Duty on Match Boxes. (XXXVIII—30-3-70), 44.
- Examination for appointment of Hindi officers. (XXXVIII—24-3-70), 130-32.
- Exchange of fire in Rajori sector on Indo-Pakistan Border. (XXXVII—11-3-70), 38-39.
- Excise duty on Tobacco. (XXXIX—6-4-70), 174.
- Expenditure incurred on Advisory Board Committee and Autonomous Bodies under Steel and Heavy Engineering Ministry. (XXXVI—24-2-70), 197-99.
- Expenditure incurred on levelling ground for Bokaro Steel Plant. (XXXIX—7-4-70), 92.
- Expenditure incurred on the Nursing Home and Willingdon Hospital, New Delhi. (XXXIX—13-4-70), 105-06.
- Expenditure on levelling and reclamation of Chambal Valley Area. (XXXVIII—2-4-70), 105-06.
- Family Planning work in rural areas. (XXXVII—16-3-70), 216-17.
- Financial advisers in various Ministries. (XXXVI—2-3-70), 177-78.
- Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.
- Foreign Exchange for Haj Pilgrims. (XXXVII—11-3-70), 110.

**BANSH NARAIN SINGH, SHRI—Contd.**

- Foreign money received by Smt. Aruna Asaf Ali under National Defence Remittance Scheme. (XXXIX—6-4-70), 100-02.
- Former Ministers and M. Ps. defeated in General elections, given Appointments in Corporations, Autonomours Bodies and Public Underakings. (XXXVI—27-2-70), 63.
- Gazetted Officers on Deputation in Andaman and Nicobear Islands. (XXXVII—13-3-70), 112-13.
- Golcha properties. (P) Ltd. (XXXVII—10-3-70), 63-66; (XXXVIII—24-3-70), 251-52; (XXXIX—7-4-70), 89-90.
- Government Employees not belonging to any Service or Cadre. (XXXVII—13-3-70), 152-53.
- Grant of children's education allowance to Central Government employees belonging to Scheduled Castes and Scheduled Tribes. (XLI—8-5-70), 99.
- Health Centres in rural areas. (XL—27-4-70), 233.
- High denomination Currency Notes. (XXXVI—2-3-70), 169-70.
- Hindi Assistants in Central Secretariat. (XXXVII—13-3-70), 152.
- Hindi noting and drafting in Ministries. (XLI—15-5-70), 105-07.
- Hindi stenographers in Education Ministry (XLI—9-5-70), 71.
- Holding of Interview for appointments to Hindi Officers and Hindi Supervisor grades. (XXXVII—13-3-70), 153-54.
- I. C. S. Officers. (XXXIX—10-4-70), 74.
- Imbalance in installation of Tube-wells in States. (XXXVII—11-3-70), 67-68.
- Impact of Indian Railways (Amendment) Act, 1969 on ticketless travelling. (XXXVIII—24-3-70), 270-71.
- Implementation of National Education Policy in Schools run by Inter State Board of Anglo. Indian Education (XXXIX—17-4-70), 53.
- Implementation of recommendations of Hidi Adviser. (XL—1-5-70), 75-76.
- Import/export of diamnds. (XXXVII—16-3-70), 86.
- Import of Tractors from Russia under Agreement. (XL—23-4-70), 81-83.
- Inadequate Medical Education and services in the country. (XXXVI—2-3-70), 167-68.

**BANSH NARAIN SINGH, SHRI—Contd.**

- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Incidents of strikes, Lock-out and gheraos in West Bengal. (XXXVII—12-3-70), (XXXVII—12-3-70), 92-93.
- Income and Commission earned by official liquidator appointed for M/S Golcha Properties. (Pvt.) Ltd., Delhi. (XXXIX—7-4-70), 38-40.
- Income Tax due from M/s United India Publications and Raisina Publications (XXXVI—2-3-70), 155-57.
- Income Tax on Contribution to A.I.C.C. (XXXVII—9-3-70), 348.
- Indian delegation to conference of Parliamentarians in U. A. R. (XXXVII—11-3-30), 74-75.
- Indianisation of Foreign Capital. (XXXIX—13-4-70), 4-12.
- Inquiry into the assets of Income Tax officers. (XXXVII—9-3-70), 349.
- Insanitory conditions near Sarojini Nagar, New Delhi. (XXXIX—6-4-70), 173-74.
- Investment by Bharat Nindi Limited in the companies under Sahu Jain Limited. (XL—21-4-70), 103-05.
- Investment in Hindustan Steel Ltd. (XXXVI—24-2-70), 123-24.
- Irrigation facilities to the farmers of eastern Uttar Pradesh. (XLI—13-5-70), 177.
- Isolated Posts for Hindi work in Central Secretariat which do not form part of any Organised Service. (XXXIX—17-4-70), 117-19.
- Key Board of Hindi Typewriter. (XXXV—III—9-3-70), 169; (XL—24-4-70), 91.
- Khatauli Engineering works, Khatauli. (XXXVI—24-2-70), 121-22.
- Laws for compensation for loss of life or limb to workers engaged in small establishments. (XL—30-4-70), 53.
- Laying of a Railway line from Delhi to Bulandshahar via Khurja. (XXXVI—3-3-70), 125-26.
- Legislation to check activities of foreign spies. (XL—24-4-70), 143.
- Letters from M. Ps to Ministry of Railway. (XXXVI—24-2-70), 199-200.
- Letters received and replied to in Hindi by the Ministry of foreign trade. (XLI—20-5-70), 136.

**BANSH NARAIN SINGH, SHRI—Contd.**

Letters received from M.Ps in the ministry of Petroleum and Chemicals and Mines and Metals and Disposal thereof. (XXXIX—6-4-70), 172-73.

Letters received from members of Parliament. (XXXIX—8-4-70), 123-24.

Letters received in Ministry of Finance from Members of Parliament. (XXXIX—6-4-70), 171-72.

Levy of Sales Tax on Examination Papers in Delhi. (XXXVI—27-2-70), 49-50.

Loss in Bhilai Steel Plant. (XXXIX—14-4-70), 120.

Loss to Depositors due to Private firms becoming Bankrupt. (XXXVII—10-3-70), 87-89; (XXXIX—7-4-70), 88-89.

Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.

M.Ps. letters not replied to promptly by Information and Broadcasting Ministry. (XXXIX—9-4-70), 124-25.

Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—24-3-70), 212-13.

Manufacture of Soap with Imported Tallow. (XXXVIII—30-3-70), 177.

Manufacture of tractors by Punjab Industrial Development Corporation. (XL—21-4-70), 62.

Martin burn electric company in U.P. (XLI—13-5-70), 179.

Measure to remove filth from the vacant plots near Brigadier Hoshiar Singh Road, Sarojini Nagar, New Delhi. (XXXVII—9-3-70), 350.

Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.

Mishandling of animals before slaughter (XXXIX—16-4-70), 70.

Misleading Press Trust of India news. (XXXVII—5-3-70), 208-09.

Mudaliar Committee Report on Foreign Know-how. (XXXVI—3-3-70), 126-27.

Multi-storeyed building of the 'Hindustan Times'. (XXXIX—20-4-70), 219-20.

Murder of Shri Baldev Singh. (XXXVI—27-2-70), 154-55.

Nationalisation of education. (XXXVIII—24-3-70), 129.

Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.

Nationalisation of private Oil Companies. (XXXVI—23-2-70), 28-29.

**BANSH NARAIN SINGH, SHRI—Contd.**

Non-Hindi knowing officers in Ministries/ Offices (XLI—15-5-70), 102-03.

Non-submission of records to Commission enquiry into Bharat Swak Samaj Affairs. (XXXVII—12-3-70), 218-19.

Number of cattles slaughtered in Government and private slaughter houses. (XXXVIII—26-3-70), 139-40.

Officer-in-charge of language Division of Ministry of Education and Youth Services. (XXXVI—27-2-70), 157-58.

Officers engaged in Hindi work in Council of Scientific and Industrial Research. (XL—24-4-70), 93.

Officers working in the same section for more than seven years. (XXXVII—4-3-70), 198.

Participants from Andaman and Nicobar Islands in International Youth Festival (XXXIX—14-4-70), 71.

Percapita aid to Uttar Pradesh. (XXXV—II—11-3-70), 109-10.

Per Capita consumption of electricity in Uttar Pradesh. (XXXVII—18-3-70), 117-18.

Personal Staff of Ex-Ministers, Ministers of State and Deputy Ministers. (XXXIX—10-4-70), 67.

Plea for Management of Public Sector Undertakings by Technical Persons instead of Politicians and Government officials. (XXXIX—14-4-70), 118.

Political agitations in the country. (XL—1-5-70), 152-53.

Post and Telegraph facilities in Uttar Pradesh and Haryana. (XXXVII—5-3-70), 206-07.

Posts of Hindi Translators in Ministries. (XXXVII—9-3-70), 164.

Production of Auto-Engines for Cycle Rickshaws. (XXXIX—14-4-70), 55.

Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.

Programme for Uplift of Scheduled Caste and Scheduled Tribes of U. P. (XLI—12-5-70), 107-08.

Promotion of Departmental Candidates to Posts of Hindi Officers and Hindi Supervisors. (XXXIX—17-4-70), 114-15.

Promotion of Hindi Assistants. (XXXVII—9-3-70), 162.

Promotion of Hindi Assistants and Hindi Translators. (XXXVII—9-3-70), 163.

**BANSH NARAIN SINGH, SHRI—Contd.**

- Promotion of sectional Officers to the grade of Assistant Executive Engineers by Andaman and Nicobar Islands Administration. (XXXVII—9-3-70), 382.
- Provision of ceiling fans in servants quarters of M.Ps. flats in North and South Avenues, New Delhi. (XXXIX—20-4-70), 119-20.
- Public schools in Delhi/New Delhi (XLI—8-5-70), 72.
- Publication of Hindi Edition of 'Nuclear India' (XXXVII—18-3-70), 117.
- R. B. I. Middle School Sarojini Nagar, New Delhi. (XXXVII—9-3-70), 98.
- Radio peace and progress Radio Moscow and Radio Peking criticism during Presidential Election 1969. (XXXVII—18-3-70), 71-72.
- Recommendation of Administrative Reforms Commission re. employment of ladies in Government service. [(XXXVIII—3-4-70), 182-83.
- Recommendations of Gajendragadkar Committee on Banaras Hindu University. (XXXVI—27-2-70), 113-19.
- Recruitment of Commissioned Officers through Union Public Service Commission. (XXXVI—25-2-70), 124-25.
- Recruitment of operator in U. C. C. (XLI—8-5-70), 101.
- Recruitment rules for Hindi Officers and Hindi Supervisors. (XXXVIII—24-3-70), 135-36.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Reduction of Staff in Indian Missions Abroad. (XXXVI—25-2-70), 128-30.
- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Replacement of film artistes on Vividh Bharati programmes. (XXXVII—5-3-70), 205-06.
- Replies to letters received from Members of Parliament. (XXXIX—7-4-70), 126-27.
- Reported D. M. K.'s support to Prime Minister on condition that Hindi should not enjoy the status of official Language. (XXXVIII—24-3-70), 132-33.
- Reply to letter of M. Ps. to Ministers. (XXXVI—25-2-70), 126-27.
- Replying of letters in Hindi by various Autonomous bodies under Ministry of Finance (XXXVI—2-3-70), 174-75.

**BANSH NARAIN SINGH, SHRI—Contd.**

- Reports of Administrative Reform Commission (XLI—24-4-70), 98.
- Research officers and technical employees in Commission for scientific and technical terminology. (XXXVIII—3-4-70), 175-76.
- Research on age of Earth. (XXXVII—9-3-70), 284.
- Reservation for Scheduled Castes and employees for posts in Indian embassies. (XLI—20-6-70), 77-78.
- Reservation of seats for Anglo-Indian in Parliament and Assemblies. (XXXVI—24-2-70), 120-21.
- Restoration of cut in overtime allowances. (XXXVI—23-2-70), 85-87.
- Restriction on Gazetted Officers joining Private Companies after retirement. (XXXVIII—24-3-70), 102.
- Restrictions imposed on Government employees for contesting elections. (XXXVIII—31-3-70), 126.
- Retired Government officers in private companies. (XXXVII—9-3-70), 110.
- Revising of Pay and Allowance of teachers in Uttar Pradesh. (XXXVI—27-2-70), 155-57.
- Rise in prices of foodgrains and essential commodities (XXXVII—16-3-70), 140-42.
- Rotation of Staff to ensure efficient Administration. (XXXVI—27-2-70), 62-63.
- Running of direct train service from Delhi to Bulandshahr. (XXXVI—3-3-70), 124-25.
- Scarcity of milk in U. P., Haryana and Rajasthan due to purchases by DMS. (XXXVIII—26-3-70), 51-52.
- Scheduled Castes and Scheduled Tribes among personal staff of Ministers. (XLI—15-5-70), 104-05.
- Scheduled Caste and Scheduled Tribe employees in University Grants Commission. (XLI—8-5-70), 102.
- Scheduled Castes/Scheduled Tribes employees working in the office of the Chief Administrative Officer, Ministry of Defence. (XLI—13-5-70), 82.
- Schemes for increasing per capita consumption of electricity in U. P. (XLI—22-4-70), 113.
- Scholarships for students of U. P. and Tamil Nadu. (XXXVI—24-2-70), 124-25.
- Security arrangements in respect of officers of Durgapur Steel Plant. (XXXVII—17-2-70), 137.

**BANSH NARAIN SINGH, SHRI—Contd.**

- Seizure of Chinese currency in Gauhati (XXXVIII—3-4-70), 74-75.
- Seizure of currency notes in Phillaur. (XXXVII—15-3-70), 165-66.
- Seizure of gold at Badrujuha Sea Coast, Bombay. (XXXVIII—30-3-70), 182.
- Seizure of Opium at Gwalior. (XXXVIII—30-3-70), 182.
- Selection grade daftries. (XLI—18-5-70), 181.
- Senior Hindi Translators. (XXXVII—9-3-70), 166.
- Setting up of an Atomic Plant in U. P. or Haryana. (XXXVII—18-3-70), 118-19.
- Setting up of an atomic Power Station, at Narora in U. P. (XL—22-4-70), 115.
- Setting up of Chambal Valley Development Corporation. (XXVIII—2-4-70), 106-07.
- Setting up of a high power commission to check atrocities on Harijans and Harijan girls. (XLI—15-5-70), 101-02.
- Shares held by Ministers/Class I Gazetted Officer in Companies. (XXXVI—3-3-70), 122-23.
- Slapping of a Member of Parliament by District Collector of Ujjain. (XXXVIII—24-3-70), 39-40.
- Special train for the Delegates of Congress Session at Bombay. (XXXVIII—24-3-70), 336.
- Statement by Chief Minister of Bihar re. deteriorating economy of Bihar State. (XL—29-4-70), 70-71.
- Status quo for Jammu and Kashmir. (XXXVIII—25-3-70), 108-09.
- Study made by economic and research foundation. (XXXVII—16-3-70), 180-81.
- Subsidiary Industries set up in the vicinity of Steel Plants. (XXXVII—10-3-70), 111-12.
- Suggestion for charging standard rent for Bungalows allotted to High Officials and Ministers. (XXXIX—13-4-70), 106-107.
- Supply of electricity on higher rates in Mirzapur, UP. (XLI—13-5-70), 180.
- Supply of foodgrains to Tamil Nadu and U. P. received under Indo-Care Agreement and Indo-U. S. Agreement. (XXXVII—5-3-70), 204-05.
- Surplus staff in Dandakaranya Project. (XXXIX—16-4-70), 5-11.
- Telephone Exchange in U. P. and Tamil Nadu. (XXXVII—5-3-70), 208.

**BANSH NARAIN SINGH, SHRI—Contd.**

- Tourist Traffic. (XXXVII—13-3-70), 26-29.
- Tours by Chief settlement commissioner of its offices. (XXXVIII—26-3-70), 165-66.
- Training for Nurses in the Central Government Nursing College. (XXXVI—23-2-70), 87-88.
- Transfer of Doctors from Delhi to Andaman and Nicobar Islands. (XXXVI—9-3-70), 385.
- Transfer of Parliament Assistants. (XI—24-4-70), 86.
- Tutorial classes for children of low income group, parents. (XXXVIII—3-4-70), 179-80.
- Use of Hindi as Alternate Language in Departmental Examinations. (XXXIX—17-4-70), 113-14.
- Use of Hindi in Delhi High Court. (XXXVIII—3-4-70), 173-74.
- Use of Hindi in Education Ministry (XL—24-4-70), 87.
- Use of Imported Cars by Ministers. (XXXVI—25-2-70), 124.
- Utilization of Acquired Land for Slum Clearance Purposes (XXXVIII—30-3-70), 181.
- Visit to Delhi by State officials in connection with finalisation of Fourth Five Year Plan. (XL—29-4-70), 128-29.
- Worked carried out in Hindi in Education Ministry. (XL—24-4-70), 92.
- Work got done by personal staff in the name of Ministers. (XXXVIII—3-4-70), 181.
- Workers employed in Bhilai Steel Plant on jobs meant for Engineers. (XXXIX—14-4-70), 119.

**BARROW, SHRI :**

- D. G., 1970-71 :  
Min. Ed. & Y. S. (XL—21-4-70), 304-10

**BARUA, SHRI BEDABRATA :**

- Adulteration in Food Articles and Edible oils causing Cancer. (XXXVI—2-3-70), 9.
- Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 24.

**BARUA, SHRI BEDABRATA—Contd.**

- Allocation for research on flooded fields in summer and absence of water for cultivation in winter in Assam. (XLI—14-5-70), 103.
- Borrowings by States to augment Plan-outlays. (XXXIX—13-4-70), 111.
- Changes in System of Distribution of Steel. (XL—28-4-70), 116.
- Clash between Indian Security Force and rebel Nagas at Okha and Kohinur (XLI 5-5-70), 40.
- Concession for setting up industries in backward areas. (XLI—12-5-70), 63.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 16.
- Conversion of [Assam Section of North-east Frontier Railway to Broad-gauge Line. (XXXVIII—24-3-70), 167-68.
- Demands for statehood for Union Territories. (XXXVIII—3-4-70), 11-12.
- Democratic elections in NEFA. (XXXVIII—24-3-70), 53-54.
- Enquiry into plane crash on Calcutta Silchar Route. (XXXIX—17-4-70)-59.
- Expansion of Indian Shipping. (XXXIX—10-4-70), 15.
- Expansion of Industrial Credit. (XL—4-5-70), 164.
- Export of Diesel Oil. (XL—4-5-70), 48.
- Export of rice in 1969-70. (XXXVIII—27-3-70), 142-43.
- Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 24-25.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakapatnam, Tuticorin. (XXXIX—9-4-70), 20.
- Harijans prevented from exercising voting right during Mid-term Poll. (XXXVIII—31-3-70), 29.
- Head-hunting in NEFA (XL—1-5-70), 68.
- Help for Food Production in areas dependent upon rain. (XXXIX—9-4-70), 139-40.
- Homoeopathic Central Council Bill (XLI—18-5-70), 162.
- Hostile Nagas setting up bases in Manipur (XLI—8-5-70), 1.
- Import substitution programme (XXXVIII—31-3-70), 27.
- Issue of licences for new Tractor Plants. (XXXVII—17-3-70), 115.

**BARUA, SHRI BEDABRATA—Contd.**

- Labour Problem in Farakka Barrage Project. (XXXVII—18-3-70), 33.
- Misuse of mineral resources by private Mine Owners. (XLI—18-5-70), 166.
- Model Bill for ending Share-Cropping in States. (XL—23-4-70), 53.
- Nationalisation of wholesale trade in foodgrains (XXXIX—16-4-70), 41.
- Objection by MPs. of Congress (R) for small Coverage by AIR. (XL—30-4-70), 119-20.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 21.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 26.
- Pak President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 8.
- Prime Minister's assurances re. Additional Refining capacity and Petro-Chemical Complex in Assam. (XXXIX—8-4-70), 36.
- Recruitment of Indian teachers for Ethiopia. (XXXVIII—3-4-70), 92-93.
- Report of Agricultural price commission. (XXXIX—9-4-70), 43-45.
- Revenue from commercial broadcasts over different radio stations. (XXXVIII—26-3-70), 162.
- SEATO Intervention in Cambodia. (XL—29-4-70), 45-46.
- Seeking Co-operation of non-Aligned Powers to contain war in Laos. (XL—22-4-70), 30.
- Settlement of Uganda Indians in U. K. (XXXVIII—25-3-70), 41.
- Shipping services between mainland and Andaman and Nicobar Islands. (XL—24-4-70), 47.
- Small Car Project. (XXXVI—24-2-70), 4.
- Speech by Brig. Dalvi at Ahmadabad Alleging Civilian officers responsibility in 1962 conflict Setback. (XL—29-4-70), 123.
- Special Packing of Drugs supplied to Government-owned Hospitals. (XXXIX—6-4-70), 58.
- Supply of submarine by U.S.A. to Pakistan. (XXXIX—8-4-70), 43-44.
- Supply of Water through Commercial Irrigation system. (XL—22-4-70), 51.

**BARUA, SHRI BEDABRATA—Contd.**

Talks with Indonesia on interference by outsiders in Asian Affairs. (XL—6-5-70), 3.

Targets for sterilisation, IUCD insertions and contraceptives. (XXXIX—13-4-70), 110-11.

Theft of Steel in transit. (XL—28-4-70), 109.

Tourist Trade of Asian Countries. (XXXIX—10-4-70) 40.

Tourist Traffic. (XXVII—13-3-70) 29.

Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70) 28.

Use of sub-standard drugs in Government hospitals. (XLI—11-5-70), 28-32.

Vigilance Body to prevent Corruption in Affair of Nationalised Bank. (XXXIX—20-4-70), 20.

**Debates**

Acquisition of land by Oil and Natural Gas Commission for drilling in Assam. (XL—22-4-70), 369-70.

Constitution (Amendment) Bill, 1967 : by Shri P. K. Deo Consid. (XLI—8-5-70), 240-45.

Constitution (Amendment) Bill, 1967 : (Omission of Article 314) by Shri Madhu Limaye Consid. (XXXVIII—26-3-70), 380-84.

D. G., 1970-71 : Min. E. A. (XXXIX—7-4-70) 275-80.

Ministry of Industrial Development, International Trade and Company Affairs (XXXIX—16-4-70), 163-67.

Foreign aid (Maintenance of Accounts) Bill—by Shri Kanwar Lal Gupta. Consid. (XXXVI—27-2-70), 297-301.

General Budget, 1970-71—General discussion. (XXXVII—11-3-70), 225-32.

Meeting of Bangla Congress Leaders with Prime Minister and Home Minister (C.A.) (XXXVII—16-3-70), 232-33.  
North Eastern Council Bill; Consid. (XLI—11-5-70), 270-72.

Outcome of recent meeting of non-aligned countries at Dar-es-Salaam. (C.A.) (XL—22-4-70), 224-25.

Prorogation of the Haryana Legislative Assembly. (M) (XXXVII—4-3-70), 350-52.

Reported launching of earth Satellite by China and its implications in respect of India's security. (C. A.) (XL—28-4-70), 181-83.

**BARUA, SHRI BEDABRATA—Contd.**

Right to Property (Res.) (XL—1-5-70), 301-03.

Unemployment Problem. (Res.) (XXXVIII—3-4-70), 293-96.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A. M.) (XXXI—6-4-70); 258-61.

**BARUA, SHRI HEM :**

1970-71 as medical year. (XLI—12-5-70), 28.

16 bodies found near Sripur Colliery in Asansol (West Bengal). (XXXIX—10-4-70), 6.

Accord on Birla House. (XLI—20-5-70), 30-31, 33-34, 39, 41.

Activities of Naxalites. (XXXVII—13-3-70), 161.

Advance to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 23-24.

Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-73), 14.

Allotment of Newsprint. (XXXIX—9-4-70), 137-39.

Archaeological Survey of India. (XXXIX—9-4-70), 29.

Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 4.

Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

Attack on principals and teachers by students during annual examinations in various states. (XL—24-4-70), 30.

Attempt on Shri Jyoti Basu's life. (XL—24-4-70), 22.

Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII—1-4-70), 18.

Burmese claim on Moreh Town on Indo-Burma Border. (XL—29-4-70), 52.

Censorship Policy for Indian and Foreign Pictures. (XXXIX—9-4-70), 51.

Central Government Industrial Undertakings in Assam. (XXXVII—17-3-70), 35.

Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 30-41.

Closure of foreign Cultural Centres in India. (XXXVII—4-3-70), 30-31.

**BARUA, SHRI HEM—Contd.**

- Comparative expenditure on Transportation of petrol, diesel and kerosene through pipelines. (XXXVII—9-3-70), 1-7.
- Conference on Legal Aid held in New Delhi. (XL—28-4-70), 37.
- Construction of big bungalows for Ministers. High Court Judges and senior officers., (XLI—11-5-70), 14.
- Construction of small houses for Ministers. (XL—4-5-70) 11.
- Conversion of Meter-gauge line to Broad-gauge line from New Gooch Behar to Bamanhat and Gitaldah. (N.E.F.Rly.). (XXXVIII-31-3-70), 6.
- Delay in Employment of Scientists returned from abroad. (XXXVII—9-3-70), 161.
- Demand for Books declared obsolete in England. (XXXIX—7-4-70), 25-32.
- Deployment of C. R. P. and B. S. F. in States. (XXXVII—13-3-70), 16-17.
- Dialogue with China. (XXXVII—4-3-70), 183-84.
- Discovery of new oil fields in the country particularly Assam. (XXXVII—16-3-70) 117.
- Documentary on life of Netaji Subhash Chandra Bose. (XXXVIII—26-3-70), 45.
- Employment of local people in Gauhati refinery. (XXXVII—16-3-70), 116-17.
- Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 46.
- Enquiry into working of co-operatives. (XXXVIII—26-3-70), 201,02
- Entry of police in to educational institutions in West Bengal. (XLI—8-5-70), 12.
- Establishment of Refinery in Bombay for producing Lubricants. (XXXIX—6-4-70). 41-42.
- Extradition of Dr. Dharma Teja. (XL—22-4-70) 145.
- Foodgrains production. (XXXVII—12-3-70), 202-03.
- Foreign Banks in India. (XXXVI—2-3-70), 13.
- Foreign collaboration in hotel industry. (XL—26-4-70) 27.
- Foreign Submarines in the Indian Ocean (XXXIX—1-4-70) 116

**BARUA, SHRI HEM—Contd.**

- Foreign Technicians working Steel Plants (XXXVII—10-3-70) 169.
- Formation of Sovereign Government in Manipur. (XXXIX—17-4-70), 91.
- Gherao of Vice-chancellor of Delhi University. (XXXVIII—3-4-70), 25-27.
- Guerrilla type struggle for liberation of Jammu and Kashmir. (XLI—15-5-70), 77.
- Hoisting of a Red Flag on Tezpur Court building in Assam. (XXXIX—17-4-70), 1-6.
- Hospitality Offers received by Officer of Finance Ministry from abroad for their sons. (XXXIX—6-4-1970), 24.
- Hostile Nagas setting up bases in Manipur (XLI—8-5-70) 2
- Houses/flats De-Hired/De-requisitioned in Bombay. (XL—22-4-70), 57.
- Hydel capacity of Jammu and Kashmir (XXXIX—8-4-70) 13.
- IA Caravelle flight remained circling over Palam air port for over an hour. (XXXV- III—3-4-70), 138.
- Indiscipline among students. (XXXVII—9-3-70), 33.
- Indiscipline by students. (XL—24-4-70) 57.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI 20-5-70), 6.
- Industrial Development projects in Backward regions. (XXXVI—3-3-70), 43-44
- Industrial Revolution in the country (XL—28-4-70), 6.
- Introduction of Central Industrial Security Force in Cochin division of PACT. (XXXIX—6-4-70), 36.
- Judicial inquiry into Burdawn} incident (XL—24-4-70), 81.
- Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70) 18.
- Labour problem in Farakka Barrage Project. (XXXVI—25-2-70), 75-76.
- Land ceiling in various States. (XLI—14-5-70). 13-14.
- Lead Bank' scheme. XLI—18-4-70), 9.
- Living conditions of Harijans in Delhi (XLI—12-5-70) 12.
- Loans Agreements with West Germany. (XXXIX—20-4-70), 6.
- Loss to Railway property due to violence. (XXXVI—3-3-70). 21.



**BARUA, SHRI HEM—Contd.**

- Lottery Scheme for providing Houses' (XXXVII—16-3-70), 24.
- MPs memorandum to PM regarding relations with Taiwan. (XLI—13-5-70), 17.
- Manufacture of fighting planes in India (XXXVII—18-3-70), 21.
- Market in Singapore for Indian goods. (XXXVIII—1-3-70) 7.
- Measures for Working of Nationalised Banks after Supreme Court's Judgment. (XXXVIII—30-3-70). 41.
- Missing revolvers meant for BSF in Assam. (XLI—15-5-70), 178-79.
- Mobile customs service for farmers. in Punjab. (XXXVII—12-3-70) 25.
- Muslim Ulema preaching against Family Planning. (XLI—27-4-70), 15.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 22-25.
- Nationalisation of Konkan Ferry Service by Maharashtra Government. (XXXVIII—24-3-70), 209.
- Official reception to North Vietnam Delegation at Calcutta. (XXXVII—11-3-70), 190.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 20.
- Oil Deposits in Ankleshwar Oilfields. (XXXIX—13-4-70), 31.
- Oral Contraceptive Pill. (XLI—4-5-70), 21.
- Pattern of foreign trade with South East Asian countries. (XLI—20-5-70), 20.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 52.
- Prime Minister's assurances re. Additional Refining capacity and Petro-Chemical-Complex in Assam. (XXXIX—8-4-70), 35-36.
- Profits in Industries. (XLI—12-5-70), 67.
- Proposal by Cement Corporation of India for setting up Cement Factories. (XLI—12-5-70), 26.
- Proposal or revision of collaboration agreement with Burmah Oil Company vis-a-vis Oil India Ltd. (XXXIX—13-4-70), 12-14.
- Proposed to convert free trade zone at Kandla into free port. (XXXVII—13-3-70), 75-76.
- Propriety of State Lotteries. (XXXVII—13-3-70), 12.

**BARUA, SHRI HEM—Contd.**

- Radio Moscow campaign to boost Indian Communists. (XLI—29-4-70), 13-14.
- Reform in Muslim Personal Law. (XLI—5-5-70), 17.
- Reported libellous attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 12.
- Reported Plan of former foreign Minister of Pakistan re Bombing of Trombay during 1965 Indo-Pak War. (XXXVII—4-3-70), 51-52.
- Review of Policy to permit Pakistan Pilgrims to Visit India. (XXXVII—18-3-70), 13.
- Revision of agreement with national Indian oil company. (XLI—11-5-70), 127.
- Rise in price of paper. (XXXVIII—31-3-70), 22.
- Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 41-42.
- Second Oil Refinery in Assam. (XXXVI—2-3-70), 132.
- Security arrangements for former Ministers of West Bengal Government. (XLI—15-5-70), 12.
- Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (XLI—22-4-70), 28.
- Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31
- Sharing of Expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 18-19.
- Shifting of Barrel plant from Sewri to Trombay by M/s. Standard Drum and Barrel Manufacturing Co. (XXXVII—30-3-70), 25.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 18-19.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 14.
- Small car project. (XXXVI—3-3-70), 47-49.
- Stachord for Assam Hills. (XXXVI—27-2-70), 21-22.
- Steps to counteract Chinese Radio Propaganda Across NEFA. (XXXVII—5-3-70), 46-47.
- Sugar Policy. (XXXVI—20-2-70), 11-12.
- Talks with Indonesia on Interference by outsiders in Asian Affairs. (XLI—6-3-70), 2.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—20-3-70), 14.

**BARUA, SHRI HEM—Contd.**

Threat of Erosion by the River Ganga to Track to Assam (Northeast Frontier Railway). (XL—28-4-70), 60.

Trade delegation to Italy. (XXXVII—11-3-70), 3-4.

U. N. Session to consider West-Asia issue. (XXXVII—4-3-70), 184.

U. S. Ambassadors Comment on Cultural Centre closure Issue. (XL—22-4-70), 35.

West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 22-23.

Whereabouts of Shri Laldenga. (XXXVIII—24-3-70), 107-08.

Wild Life Tourism in India. (XXXVII—13-3-70), 41.

World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 22.

*Debates*

Acquisition of land by Oil And Natural Gas Commission for drilling in Assam. (XL—22-4-70), 368-69.

Attempt on life of Shri Jyoti Basu. (XXXVIII—31-3-70), 156-58.

B. O. H. (XLI—8-5-70), 176-78.

Beating of M. Ps. by Police and preventing them from coming to Parliament House. (B.O.P.). (XXXIX—7-4-70), 193.

Closure of Indian business in Kenya (H. A.H. Dis). (XXXVII—16-3-70), 361.

Communal Disturbances in Maharashtra. (XLI—11-5-70), 260.

D. G. 1970-71 :  
Min. of External Affairs. (XXXIX—8-4-1970), 200-04.

Earthquake in Gujarat near Ankleshwar Oilfields. (XXXVIII—25-3-1970), 171.

Matter Under Rule 377 :  
National Food Congress. (XLI—12-5-70), 200-01.

Medical attention given to persons injured in police lathi charge on 6th April, 1970 (Su). (XXXIX—7-4-70), 201.

Missing of IAF Plane. (C.A.). (XLI—14-5-70), 218-20.

North Eastern Council Bill :  
Consid. (XLI—11-5-70), 278-80.

Motion to pass as amended (XLI—1-5-70),

**BARUA, SHRI HEM—Contd.**

Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-1970). 184.

Political Development in Punjab (ST). (XXXVIII—26-3-70), 278.

President's Address (M). (XXXVI—26-2-1970), 359, (27-2-70), 251-57.

Prorogation of J. & K. Legislature (C.A.). (XXXVII—17-3-70), 193-97.

Reported attack on French Consul-General and his wife (C.A.). (XXXVI—23-2-70), 230.

Reported clash over forcible occupation of land in West Bengal (C.A.). (XL—5-5-70). 175-76.

Reported Naxalite activities in Assam (C.A.) (XXXIX—9-4-1970), 170-73.

Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 185.

Reported ransacking of Gandhi Centre at Jadavpur University. (C.A.) (XXXIX—17-4-70), 196-98.

Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M. Ps. (XL—22-4-70), 240-41.

Reports of University Grants Commission. (M). (XLI—13-5-70), 248-52.

Telengana Problem. (Dis). (XLI—18-5-70), 306-09.

University Grants Commission (Amendment) Bill. Consid; as passed by R. S. (XLI—13-5-70), 248-52.

Use of force by the police against certain MPs. and others near Patel Chowk, New Delhi. (A.M.). (XXXIX—6-4-70), 284-86.

**BARUA, SHRI R. :**

Accord on Birla House. (XXXIX—10-4-70), 30.

Accord on Birla House. (XLI—20-5-70), 29-42.

Advertisements about drinks (Alcohol) over AIR. (XLI—7-5-70), 164-65.

Attack on principals and teachers by students during annual examinations in various States. (XL—24-4-70), 30.

C. G. H. S. Dispensary at Hauz Khas Extension, New Delhi. (XL—4-5-70), 234, 35.

Century spinning and manufacturing Co. Ltd. (XXXVII—17-3-70), 16.

## BARUA SHRI R.—Contd.

- Clearance by Centre for Their Dam in Punjab. (XXL—22-4-70), 33.
- Collapse of a Air-India Hanger under construction at Palam Airport. (XXXIX—17-4-70), 178-79.
- Colombian Trade and Economic Mission. (XL—29-4-70), 47-48.
- Complaints of Court Decrees by Smart Chit Fund. Delhi. (XXXIX—6-4-70), 207-08.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 14.
- Decline in standard and quality of school text books. (XLI—15-5-70), 182.
- Delay in installation of transmitters in Rajkot and Calcutta. (XLI—14-5-70), 159-60.
- Demand of Staff of DMS and Their effect on working. (XLI—14-5-70), 213-14.
- Deterioration in Indo-U.S. relations. (XLI—6-5-70), 47.
- Deterioration in the Working of Central Medical Stores Depots. (XXXIX—20-4-70), 198-200.
- Directive to envoys to explore areas of economic and cultural collaboration in Asian and African countries. (XLI—13-5-70), 53.
- Directives to States for curbing activities of Naxalites. (XXXVIII—3-3-70), 47.
- Enquiry into the damage done by students to School of Planning and Architecture Delhi. (XLI—5-5-70), 181-82.
- Expansion Programme of Hindustan Aluminium Corporation. (XXXIX—20-4-70), 102-03.
- Export of Engineering Goods during 1970-71. (XXXIX—8-4-70), 24-25.
- Export of Iron Ore. (XL—22-4-70), 185.
- F.A.O. survey on Farm Information Unit of AIR. (XL—23-4-70), 180.
- Fall in Demand of Agricultural Diesel Engines. (XL—23-4-70), 66.
- Financial assistance for Mormugao Port. (XL—1-5-70), 50.
- High Expenditure incurred on show rooms in Foreign Countries. (XXXIX—8-4-70), 42.
- Import Licence to Cine Sales Corporation, Delhi. (XL—22-4-70), 151.
- Increase in accidents on shop floors and mines and safety consciousness among workers. (XXXIX—16-4-70), 118.

## BARUA SHRI R.—Contd.

- Increase of Mosquitoes and flies South Avenue flats, New Delhi. (XL—4-5-70), 205.
- Increase in Security Amount for Cooking Gas Cylinders of IOC. (XXXIX—6-4-70), 209.
- Indian Press Representatives kept away from ceremony of signing of Indo-Soviet Protocol on Industrial Collaboration. (XXXVII—17-3-70), 130-31.
- Indianisation of Foreign Capital. (XXXIX—13-4-70), 10.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.
- Industrial houses' memorandum re : exchange of their assets in Pakistan. (XLI—13-5-70), 122.
- Inspection of factories. (XLI—14-5-70), 162.
- Kashmir People's Conference. (XXXIX—10-4-70), 190.
- LIC's Crop Insurance Schemes for Farmers. (XXXVIII—30-3-70), 47.
- Labour Problem in Farukka Barrage Project. (XXXVII—18-3-70), 35-36.
- Lawlessness amongst East Pakistan refugees. (XLI—7-5-70), 148.
- Loss of foreign Exchange due to the ban on the export of Aluminium. (XL—22-4-70), 207.
- Loss to property in West Bengal due to political disturbances. (XXXIX—10-4-70), 189.
- Maintenance of lawns of South Avenue MP's Arca. (XL—4-5-70), 206.
- Measures for improvement of roads in the country. (XL—1-5-70), 149-50.
- Molydenite Mineral found near Palani in Madurai District. (XL—27-4-70), 187.
- National Conference on Electronics for Assessment of Electronic Industry. (XXXIX—8-4-70), 168-70.
- Nationalisation of Vanaspati Industry. (XXVIII—2-4-70), 156.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 20-26.
- Ownership of newspapers. (XXXVIII—26-3-70), 34.
- Pakistan's threat to boycott Jaddah meet on India's participation. (XXXVIII—25-3-70), 7.
- Paper Mill in Assam. (XXXIX—14-4-70), 126.

## BARUA SHRI R.—Contd.

- Payment of arrears to Research Assistants of Indian Veterinary Research Institute, Izatnagar (XL—23-4-70), 89.
- Payment of Income Tax by Shri Yograj Chavan of Cine Sales Corporation, Delhi. (XXXIX—13-4-70), 201-02.
- Prime Minister's assurances re: additional Refining capacity and Petro-chemical Complex in Assam. (XXXIX—8-4-70), 33.
- Private Companies Blacklisted by Government. (XXXIX—7-4-70), 55.
- Proposal by Cement Corporation of India for setting up Cement Factories. (XLI—12-5-70), 27.
- Proposal to Form Tourist Police Force in Delhi (XXXIX—10-4-70), 124.
- Propriety of State Lotteries (XXXVII—13-3-70), 10.
- Purchase of Barrels by IOC from Bharat Barrel and Drum Manufacturing Company Inspite of its being Black-listed. (XXXIX—6-4-70), 201-10.
- Report of Expert Team on setting up of Coalbased Fertiliser Plants. (XL—4-5-70), 173-74.
- Setting up of Foreign Trade Development Agency for Industrial Units. (XL—29-4-70), 76-77.
- Setting up of Polyester Fibre Plants. (XLI—18-5-70), 204.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 9-10.
- Shifting of Central Board of Film Censors, Bombay. (XXXIX—9-4-70), 55.
- Shifting of Everest Cycles Ltd., from Assam. (XXXIX—7-4-70), 135-36.
- Shifting of the headquarters of the South Western Zone of CPWD from Nagpur to Bombay. (XLI—11-5-70), 71-72.
- Shortage of Aluminium. (XXXIX—20-4-70), 103-04.
- Simplification of Procedure for Grant of House Building Advance. (XL—4-5-70), 51-53.
- Small Car Project. (XXXVI—24-2-70), 7.
- Smarts Chit Fund, Delhi. (XXXIX—6-4-1970), 74-75.
- Statehood for Assam Hills. (XXXVI—27-2-70), 21.
- Stock piling of military equipment acquired by Pakis from China in Gilgit. (XLI—13-5-70) 121.

## BARUA SHRI R.—Contd.

- Stoppage of production of Crude Oil from Rudrasagar Oil Field. (XXXIX—20-4-70), 218-19.
- Suggestion by President, Indian Coal Merchants Association re: improvement in coal transport system. (XLI—19-5-70), 152-54.
- Suggestions regarding fixing a ceiling on Urban property. (XL—27-4-70), 22.
- Supply of Arms to Indonesia by India. (XL—22-4-70), 131.
- Supply of Russian Structural for Bokaro Steel Plant. (XXXIX—14-4-70), 45.
- Supply of Turbo-Generator to Atomic Energy Commission by Heavy Electricals (India) Ltd. (XL—28-4-70), 139.
- TV sets for MPs. (XLI—7-5-70), 163-64.
- Taking over of Import of raw materials of drugs medicines by the State Trading corporation. (XXXIX—8-4-70), 160.
- Unearthing of a Bomb manufacturing factory in West Bengal. (XXXVIII—3-4-70), 159.
- Wealth Tax due from M/s. Khemji Poonja and Company, Bombay. (XXXIX—6-4-70), 208.
- Wild Life Tourism in India. (XXXVII—13-3-70), 37.

## Debates

## Constitution (Amendment) Bill :

(Omission of article 314) by Shri Madhu Limaye. Consid. (XXXIX—10-4-70), 303-05.

## D. G., 1970-71 :

Ministry of Foreign Trade. (XXXIX—13-4-1970), 291-95.

## Finance Bill, 1970 :

Consid. (XLI—5-5-1970), 241-45.

## North Western Council Bill :

Consid. (XLI—11-5-70), 286-88.

President's Address (M). (XXXVI—25-2-1970), 302-09.

## Press Council (Amendment) Bill :

Consid. as passed by R. S. (XXXVIII—30-3-70), 436-38.

Reported Naxalite activities in Assam (CA) (XXXIX—9-4-1970), 176-78.

**BARUA, SHRI R.—Contd.**

- Reported retaliatory action by foreign airlines against concession to Indian passengers by Air-India. C.A. (XXXVI—27-2-70), 202-03.
- Requisitioning and Acquisition of Immovable Property (Amendment) Bill :  
Consid. (XXXVI—24-2-70), 262-63.
- Unemployment Problem (Res.). (XXXIX—17-4-70), 257-59.
- BRUPAL, SHRI P. L. :**
- Akhil Bharat Netra Sudhar Sangh, Lajpat Nagar, New Delhi. (XXXIX—13-4-70), 193-94, (XLI—18-5-70), 122.
- Allopathic treatment in the Moolchand Khairatiram Ayurvedic Hospital, New Delhi. (XXXIX—13-4-70), 192-93.
- Assistance for Drought affected areas of Rajasthan. (XXXVI—26-2-70), 219.
- Capacity and output of electric arc furnaces. (XXXVII—17-3-70), 92.
- Complaint regarding utilisation of P. L. 480 Funds for conversion of religion. (XXXVIII—30-3-70), 92.
- Construction of community centre at Bagh Kare Khan in Delhi. (XLI—11-5-70), 226.
- Cow beaten to death in Malviya Nagar, New Delhi. (XXVIII—2-4-70), 69-70.
- Defence orders placed on private sector. (XL—4-5-70), 71-72.
- Demonstration against Semester System by students of Delhi University. (XXXVIII—24-3-70), 242-43.
- Designation of Class III employee of Reserve Bank of India. (XXXIX—6-4-70), 193-94.
- Distribution of billets to re-rollers and exporters. (XXXVIII—24-3-70), 341-44.
- Drawing of pay and allowances by a person from two or more institutions. (XLI—11-5-70), 195.
- Examination of ladies by male doctors in Irwin Hospital, New Delhi. (XLI—18-5-70), 220.
- Export of Cement. (XL—29-4-70), 176.
- Fault Telephone Bill Submitted by Delhi Telephone District. (XXXVII—12-3-70), 21.
- Firing by east Pakistan side at Bamangola. (XXXVII—9-3-70), 96.
- Gratuity Scheme in M/s. Pare Drinks (P) Ltd., New Delhi. (XL—23-4-70), 78-80.

**BRUPAL, SHRI P. L.—Contd.**

- Increase in price of articles after announcement of Budget proposal for 1970-71. (XXXIX—14-4-70), 74.
- Increase in quota of gun manufacturers in Monghyr. (XLI—15-5-70), 188-89.
- Irregular supply of Electricity in Zone No. 13 of Delhi Electric Supply Undertaking. (XL—29-4-70), 62-63.
- Maulana Bhashani's statement regarding inclusion of Assam in Pakistan. (XXXVII—11-3-70), 184.
- Modernisation and overhauling of plant Sindri Fertilizer Factory. (XLI—11-5-70), 96-97.
- Murder of a tribal woman by Naxalites in Srikakulam district. (XL—24-4-70), 172.
- New Ashoka Housing Co-operative Society, Delhi. (XXXIX—20-4-70), 67-68.
- Out-of-turn allotment of quarters on Medical Grounds. (XXXIX—6-4-70), 186-87.
- Panel of Telephone supervisors for promotion to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 5.
- Peking Radio Broadcasts regarding Indian Territory Occupied by China. (XXIX—8-4-70), 70-71.
- Pending cases re. demotion of employees of Higher Secondary Schools in Delhi. (XXXVIII—24-3-70), 241-42.
- Political Murders. (XXXVI—27-2-70) 141-42.
- Posting of staff after formation of Nepal Zone in CPWD. (XL—27-4-70), 69-72.
- Preet Nagar and Government teacher's co-operative house building societies, Delhi (XXXVII—16-3-70), 199-200.
- Recognition to Shiksha Shastri Degree by Delhi Administration. (XL—1-5-70), 56-57.
- Regulation of Services of daily wages Employees in All India Handicrafts Board, Okhla, New Delhi. (XXXVII—18-3-70), 61.
- Request for mobile post office for certain localities in New Delhi. (XLI—14-5-70), 69-70.
- Retrenchment of labour in Palana Couiery. (XXVIII—2-4-70), 49.
- Seizure of Gold at Bandra Sea-Coast. (XXXVI—2-3-70), 87.
- Setting up of translation Bureau. (XLI—15-5-70), 37.

**BARUPAL, P. L.—Contd.**

Staff employed in education institutions run by railways. (XL—21-4-70), 157.

Supply of water to Rajasthan from Gung and Bhakra Canals after expiry of Indo-Pak Canal Water Treaty. (XXXIX—8-4-70), 51-53.

Taking over of Shyma Prasad Mukerjee Colony by Delhi Municipal Corporation. (XXXVII—9-3-70), 276; (XXXIX—20-4-70), 79-80.

Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-3-70), 127.

Tax arrears. (XL—4-5-70), 134-35.

Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 13.

Telco strike in Jamshedpur. (XXXVII—5-3-70), 139.

Trade Delegation to Japan and South Korea sponsored by Metal Scrap Trade Corporation Ltd. (XXXVII—18-3-70), 48-49.

Water supply to Gangnahar and Bhakra Canal. (XLI—7-5-70), 30-34.

Withdrawal of amount by Russian Embassy from the Reserve Bank of India. (XXXVI—2-3-70), 62.

**Debates**

General Budget, 1970-71—General Discussion : (XXXVII—17-3-70), 306-11.

President's Address (M) (XXXVI—3-3-70), 308-11.

**BASU, SHRI JYOTIRMOY :**

16 bodies found near Sripur Colliery in Asansol (West Bengal). (XXXIX—10-4-70), 5.

A. I. R. S'liguri coverage to Counter Communal Tension. (XXXIX—9-6-70), 88.

Absorption of employees of River Steam Navigation Company in Inland Water Transport Corporation. (XXXIX—10-4-70), 122.

Acquisition of land in West Bengal for Central Forces. (XL—1-5-70), 167.

Adding of Vitamins to Foods. (XXXIX—13-4-70), 185-86.

Agitation in Andaman and Niobar group of islands. (XL—1-5-70), 154-55.

Agro-Industrial Complex in U. P. (XXXVII—18-3-70), 91-92.

**BASU, SHRI JYOTIRMOY—Contd.**

Aid to States for Implementation of Small Irrigation Schemes. (XXXVII—5-3-70), 118-19.

Allegation against Shri L. C. Jain, Ex-Director-General, Posts and Telegraphs. (XXXVIII—30-3-70), 70.

Allegations made by West Bengal Deputy Chief Minister re. interference in Internal Affairs of State Government. (XXXVII—9-3-70), 95.

Alleged Harassment of Nepalese Traders at Calcutta Port. (XXXVII—4-3-70), 177.

Allocation of foreign exchange for import of capital goods. (XXXVII—11-3-70), 52.

Allocation of Foreign Exchange for travels abroad. (XXXIX—13-4-70), 68-69.

Allocation of PL-480 Funds to Foreign Banks. (XXXVIII—30-3-70), 207.

Allotment of Government accommodation to International Yogashram Centre near Pant Marg, New Delhi. (XL—4-5-70), 130-31.

Allotment of land to landless persons. (XXXVII—5-3-70), 80-83.

Amalgamation of Air Corporations. (XL—1-5-70), 168-69.

Amendment of constitution regarding autonomy to States. (XXXIX—10-4-70), 71.

Amendment of Constitutional provision regarding time gap between two sessions of a State Assembly. (XXXVI—27-2-70), 57-58.

Amount Demanded by Calcutta Corporation. (XXXVI—23-2-70), 167-68.

Amount granted by nationalised banks to transport operators in Delhi. (XLI—11-5-70), 84-85.

Anomaly in the grades of Draftsmen. (XXXIX—17-4-70), 172-73.

Anomaly in Pay scales of Draftsmen working in Survey of India. (XXXVII—9-3-70), 138.

Application for Soda Ash Plant by companies other than Tata Chemicals (XXXVII—30-3-70), 78.

Applications pending for Telephone connections in Calcutta. (XXXVI—26-2-70), 216.

**BASU, SHRI JYOTIRMOY—Contd.**

- Appointment of advisers to West Bengal Governor. (XLI—15-3-70), 189.
- Appointment of Enquiry Committee on Frequent Power Shedding in D.V.C. Area. (XXXVII—18-3-70), 55-57.
- Appointment of Governor of Reserve Bank of India. (XXXVII—11-3-70), 48-49.
- Appointment of Third Pay Commission (XXXVI—23-2-70), 22.
- Approval of final draft of Fourth Plan by Parliament. (XLI—13-5-70), 146.
- Arbitrary Retrenchment in Collieries in Bihar and West Bengal (XXXVI—26-2-70), 119.
- Assessment of Incometax. (XXXVI—23-2-70), 59.
- Attack on procession in Bihar. (XLI—15-5-70), 75-76.
- Average consumption of fertilizer per Hectare (XXXVII—5-3-70), 119-21.
- Average Return from a Unit of Cultivated Area. (XXXVI—26-2-70), 52.
- Balance of Trade with U. S. A. and Federal Republic of Germany. (XXXVII—18-3-70), 124-26.
- Beating of students of Higher Secondary Examination by D. T. U. Staff in Delhi (XXXIX—10-4-70), 156.
- Birla Group of Concern censored by Company Law Board. (XXXVI—3-3-70), 161.
- Blackisting of Shri K. A. Laxman Prabhu of Calcutta. (XXXVII—16-3-70), 73-74.
- Blindness cases in India. (XXXVI—23-2-70), 56-58.
- Branch post-officers in Diamond Harbour, West Bengal. (XXXVII—5-3-70), 117-18
- Branches opened by Foreign Banks (XXXVIII—30-3-70), 206.
- Broadcast of Cricket Match between South Africa and Australia. (XXXIX—9-4-70), 164-65.
- Building of an Inland Water Transport Port at Jogigopa (Assam). (XXXVII—13-3-70), 129-30.
- Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.
- C. I. A. activities in West Bengal (XXXVI—27-2-70), 23-27.
- C. R. P. deployed in Kerala. (XXXVIII—24-3-70), 50-51.

**BASU, SHRI JYOTIRMOY—Contd.**

- Campaign for early detection of cancer (XLI—11-5-70), 4-5.
- Central assistance to Kashmir artisans. (XL—29-4-70), 86-87.
- Central Grant to Narendrapur Ramkrishna Institute. (XXXVI—27-2-70), 68.
- Central grant to West Bengal for Irrigation of Jute Fields. (XXXVI—26-2-70), 49-50.
- Central subsidy for free education in West Bengal. (XXXVII—9-3-70), 113.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Classification of Industrial Units and Capital Investment therein. (XXXVII—17-3-70), 106-07.
- Closure of Factories in States and Resultant unemployment. (XXXVI—26-2-70), 52-53.
- Closure of Indian Business in Kenya. (XXXVI—25-2-70), 23-25.
- Closure of Industrial Units in West Bengal. (XXXVII—12-3-70), 71-72.
- Cloth Mills set up in foreign countries by Birla Group of Industries. (XXXVII—11-3-70), 85.
- Coal resources in West Bengal. (XL—27-4-70), 177-78.
- Collision of Nautanwa-Gorakhpur passenger Train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Complaints against Bengal Enamel Company Ltd., Calcutta re. blackmarketing of imported Steel Sheets. (XXXVIII—24-3-70), 309-10.
- Concealment of crime in Uttar Pradesh. (XXXIX—17-4-70), 147-48.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 15.
- Construction of multi-storey flats for Ministers and Government officials. (XXXVII—16-3-70), 105.
- Contract with Japan for Ore Export. (XXXIX—17-4-70), 42.
- Countrywide survey for vital mineral resources. (XXXVII—16-3-70), 151.
- Crisis in Cotton Textile Industry. (XXXVII—18-3-70), 84-85.

BASU, SHRI JYOTIRMOY—*Contd.*

- Criticism by West Bengal Minister regarding Allocation of Raw Material for Engineering Units. (XXXVI—3-3-70), 158-59.
- Cropped area under High Yielding variety of crop. (XXXVII—5-3-70), 115-18.
- Curbs on East Africa Indians to enter England. (XXXVI—25-2-70), 163.
- Czechoslovakia's offer of Machinery and equipment for fertilizers and Oil Refineries. (XXXVI—2-3-70), 194.
- Death of an I. A. F. officer in Tezpur. (XXXVIII—25-3-70), 140.
- Decline in passenger traffic on Indian Railways in 1968-69. (XL—28-4-70), 136.
- Defence Orders placed on Engineering Industry. (XXXVII—18-3-70), 124.
- Delay in issue of Telephone Directory for Calcutta. (XL—23-4-70), 198-99.
- Demand and supply of nylon yarn. (XLI—6-5-70), 30-31.
- Demand for a separate Pay Commission for Central Railway Staff. (XXXVII—10-3-70), 147-49.
- Demands of paper during Fourth Plan. (XL—28-4-70), 137.
- Demonstration by Raniganj-Asansol Coal Belt workers before Regional Labour Commissioner, Asansol. (XXXVII—12-3-70), 120-21.
- Desertion by East Pakistan Refugees in Dandakaranya Project. (XL—23-4-70), 67-69.
- Details of discussions held with drug manufacturers regarding drug prices. (XLI—11-5-70), 79.
- Detection of open door wagons on eastern railway. (XXXVII—10-3-70), 103.
- Development of Major Ports and new projects. (XXXVIII—24-3-70), 154.
- Dhouri Colliery in Dhanbad District, Bihar. (XXXVII—12-3-70), 122-23.
- Diplomatic recognition to German Democratic Republic. (XXXVI—25-2-70), 76-77.
- Disparity between fares for monthly ticket holders from Ballygunge to Baranagar and Ballygunge to Belgharia Stations. (XLI—5-6-70), 106-07.
- Dispute over recognition of National Union of Seamen in Calcutta. (XXXVII—13-3-70), 127.

BASU, SHRI JYOTIRMOY—*Contd.*

- Diversification of Exports. (XL—29-4-70), 43.
- Dock project Madras Harbour. (XXXVI—27-2-70), 111-12.
- Drawing of travelling allowance and dearness allowance by officers of Damodar Valley Corporation on false claim. (XLI—13-5-70), 182.
- Economic distress in Mizo Hill areas. (XXXVI—27-2-70), 179-80.
- Effect on footwear Industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.
- Electric or diesel traction in Silche Area of Assam. (XXXVIII—24-3-70), 322.
- Enquiry commission for abolition of contract system in Coal Mines. (XXXVII—12-3-70), 11-13.
- Estimated cost of Kangasabati project in West Bengal. (XXXVIII—25-3-70), 106-07.
- Estimates on evasion of taxes. (XXVII—9-3-70), 289.
- Expenditure from Home Minister's Discretionary Fund. (XL—1-5-70), 168.
- Expenditure on Railway Yard near Joringpa Inland Water Transport Terminal in Assam. (XXXVI—3-3-70), 93-94.
- Export of lac. (XLI—20-5-70), 22-25.
- Export of Hessian to U. S. A. (XXXVIII—25-3-70), 105-06.
- Exports of Opium. (XL—27-4-70), 41-42.
- Export of sugar by Indian Sugar Industry Corporation, Delhi. (XXVIII—2-4-70), 68-69.
- Gross National Product and per capita income. (XXXVI—25-2-70), 45-47.
- Import of Nylon Yarn. (XLI—6-5-70), 91-92.
- India's share in World export trade. (XLI—6-5-70), 90.
- Issue of Industrial Licences. (XXXVII—17-3-70), 48.
- Fall in price of fertilisers. (XXXVII—16-3-70), 74-75.
- Faulty telephone bil submitted by Delhi telephone District. (XXXVII—12-3-70), 15.
- Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 16-30.



**BASU, SHRI JYOTIRMOY—Contd.**

- Fire by army men on striking Railway Workers at Mughal Sarai on 11-1-70. (XXXVI—27-2-70), 113.
- Fire Incidence in Central Secretariat (South Block). (XXXIX—6-4-70), 77-78.
- Fleetstrength of private shipping companies in India. (XXXVIII—24-3-70), 182.
- Foreign Banks in India. (XXXVI—2-3-70), 18-19.
- Foreign capital investment. (XXXVI—23-2-70), 60-61.
- Foreign collaboration in hotel industry. (XL—24-4-70), 23.
- Foreign companies engaged in Internal Trade. (XXXVI—24-2-70), 91-92.
- Foreign diplomats killed in India. (XLI—8-5-70), 59.
- Fraud by officials of Food Corporation of India, Calcutta. (XLI—7-5-70), 53.
- Functioning of rural electrification Corporation. (XXXVIII—1-4-70), 133.
- Grant of leave to muster roll employees of Geological Survey of India. (XXXVII—16-3-70), 130-31.
- Grant of Licence for Urea plant in U.P. to a big Business House. (XXXIX—6-4-70), 202.
- Grant of Licence to Birlas for fertilizer project in Goa. (XXXVI—23-2-70), 170.
- Grant of licence to Birlas for setting up of urea plant in U. P. (XLI—11-5-70), 83.
- Handing of Oil Cargoes on River Routes in Assam. (XXXIX—13-4-70), 51-52.
- Hanoi request to India for help to stop massacre of Vietnamese in Cambodia. (XLI—13-5-70), 166.
- 'Hard Accounts' in Banks. (XL—27-4-70), 176-77.
- Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.
- I. A. C. Flights to and from Silchar (Assam), cancelled and delayed. (XXXVIII—24-3-70), 145-46.
- Impact of Increase in prices [of Steel (XXXVI—24-2-70), 78-79.
- Impact of increase in Prices of Steel on consumer goods. (XXXVI—24-2-70), 79-80.

**BASU, SHRI JYOTIRMOY—Contd.**

- Impact of recession in U. S. A. on India's Economy. (XXXVII—9-3-70), 357.
- Implementation of Award of Second Pay Commission with regard to Chargemen in Fertilizer Corporation of India. (XXXVI—25-2-70), 120-21.
- Implementation of recommendations of Wage Board for Heavy Chemicals. (XXXVII—12-3-70), 90-91.
- Import into India of third country products through Nepal. (XXXVI—25-2-70), 118-19.
- Import of Books and Journals. (XXXVII—4-3-70), 176-77.
- Import of Components for manufacturing Cars. (XXXVI—3-3-70), 84-87.
- Import of liquid fuel and refining done by private sector refineries. (XXXIX—13-4-70), 187-88.
- Import of Raw Materials. (XXXVII—18-3-70), 123.
- Import substitution efforts by small scale industries. (XL—24-4-70), 26.
- Imposition of tax on Urban Property. (XXXI—2-3-70), 36.
- Incidents of wagon breaking on eastern railway. (XXXVII—10-3-70), 145-46.
- Income of Agricultural Labour according to National Sample Survey. (XXXVI—26-2-70), 50-51.
- Income-tax Assessments. (XXXVII—9-3-70), 337.
- Income tax returns of A. I. R. chief producers. (XXXVII—12-3-70), 73.
- Inconvenience to Railway passengers due to traffic jam on Howrah Bridge. (XXXIX—14-4-70), 42.
- Increase in freight rates for oil tankers by Tanker Brokers Association. (XXXIX—6-4-70), 198-99.
- Increase in price of essential drugs since 1963. (XXXIX—13-4-70), 186-87.
- Increase in price of Paper by Paper Industry (XXXVI—24-2-70), 33-34.
- India's per capita Income. (XXXVII—4-3-70), 77.
- Indian Airlines Service on Calcutta-Agartala-Silchar and Imphal Route. (XXXVII—9-3-70), 44.
- Indian Committee for Cultural Freedom. (XXXVI—27-2-70), 178.
- Indian Delegations which went Abroad during 1969-70. (XXXIX—8-4-70), 67.

**BASU, SHRI JYOTIRMOY—Contd.**

- Indian Shipping's Share in overseas Trade (XXXVII—9-3-70), 230.
- Indianisation of Muslims and other Minority Communities. (XXXVI—27-2-70), 137-38.
- Industrial survey of areas around Haldia Port. (XXXVII—17-3-70), 108-09.
- Inter-Corporate Investment by companies. (XXXVII—17-3-70), 53-54.
- International conference held at London to study production and marketing of edible oils. (XXXVIII—26-3-70), 7-8.
- International Yogashram Centre, New Delhi. (XXXIX—17-4-70), 175-76.
- Introduction of new ideas in Training system for officers and jawans. (XXXVI—25-2-70), 166.
- Issue of industrial licences to big business houses. (XXXVIII—31-3-70), 28.
- Issue of Industrial Licences to Companies in Assam. (XXXVIII—31-3-70), 79.
- Issue of Licences for setting up of Industries in Silchar (Assam). (XXXIX—7-4-70), 109-10.
- Issue of licences to Birlas. (XXXVII—10-3-70), 143-44.
- Issue of licences to small scale Industries (XXXVII—4-3-70), 65-66.
- Job security for seamen in Calcutta. (XXXVII—9-3-70), 141.
- Joint stock companies registered in West Bengal (XXXVIII—31-3-70), 147.
- Killick group of Industries controlled by M/s Kapadia Brothers. (XLI—5-5-70), 105-06.
- Labour Problem in Farakka Barrage Project. (XXXVII—18-3-70), 34-35.
- 'Lead Bank' scheme. (XXXVII—16-3-70), 50-51.
- Leaflets against Bengalis. (XXXVIII—24-3-70), 191-92.
- Licence to Birlas for Building a fertilizer Factory in Goa. (XXXVI—23-2-70), 198.
- Loans and grants by rehabilitation industries corporation to industrial units for providing employment to displaced persons from East Pakistan. (XXXVIII—26-3-70), 120-21.
- Loans to State Electricity Boards. (XXXVIII—1-4-70), 133.
- Loans to States for various Housing Schemes. (XXXVII—9-3-70), 323.

**BASU, SHRI JYOTIRMOY—Contd.**

- Loss to Railway property due to violence. (XXXVI—3-3-70), 17.
- Luxury Hotels by A. I. R. India. (XXXVII—9-3-70), 137.
- Luxury hotels in Calcutta. (XXXVIII—3-4-70), 80-81.
- Market in Singapore for Indian goods (XXXVIII—1-4-70), 5.
- Military Hardware recovered from Traders in Bargonda in Mhow Cantonment. (XL—22-4-70), 112.
- Mode of recruitment of workers in collieries in Bihar and West Bengal in private sector. (XXXVII—12-3-70), 53-54.
- Molestation of woman by army men in Puri-Howrah Express. (XXXVIII—24-3-70), 269.
- Movement of B. S. F. and C. R. P. in Punjab. (XXXVI—27-2-70), 105-06.
- Muster Roll Employees in Bokaro Steel Plant. (XXXVI—3-3-70), 95-96.
- Nationalisation of Jassop and Company, Calcutta. (XXXVI—3-3-70), 159-60.
- Newsmen facing difficulties in getting passes for entry into Transport Bhawan, New Delhi. (XXXVI—27-2-70), 180-81.
- Non-Implementation of Coal Wage Board Recommendations by N.D.C. (XXXVII—9-3-70), 340.
- Non-official experts/Directors of Public Undertakings. (XXXVII—10-3-70), 146.
- Non-payment of wages for labour in Mizo hills. (XL—24-4-70), 114.
- Number of Bills received from West Bengal for President's Assent. (XL—1-5-70), 87.
- Opposition to automation on Railways (XLI—19-5-70), 2-4.
- Orders placed with Wagon Builders (XXXVIII—31-3-70), 80.
- Ordnance Factories in India and their Annual production. (XL—29-4-70), 119-20.
- Over-Invoicing and Under-Invoicing of Exports. (XXXIX—20-4-70), 9-10.
- Paper mill in North Bengal. (XXXIX—14-4-70), 135.
- Pay of Masters, Peons and Runners of P. & T. Department. (XL—23-4-70), 132-33.
- Payment of Income Tax by Kapadia Bros. Bombay. (XL—4-5-70), 40-42.

**BASU, SHRI JYOTIRMOY—Contd.**

- Performance of Indian Teams in International Hockey Tournament. (XXXVII—13-3-70), 127-28.
- Period of Royalty payment to Foreign investment. (XXXVIII—24-3-70), 259.
- Pilot project to Sandwich course in Engineering Colleges and Polytechnics. (XXXVII—9-3-70), 142.
- Police guards for political leaders. (XL—24-4-70), 114.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Policy re. transfer of officers from Calcutta area. (XLI—5-6-70), 109.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Premium rates for selected range of non-profit policies. (XXXVII—9-3-70), 358.
- President's assent to West Bengal and Keral Govt's Bills on compulsory recognition of Trade Unions. (XXXVII—9-3-70), 106.
- President's Assent to West Bengal Subsistence Allowance Bill. (XXXVII—13-3-70), 118.
- Price of cotton cloth. (XXXVIII—25-3-70), 104-05.
- Principles re. choosing Members of Third Pay Commission. (XLI—18-5-70), 21.
- Private Foreign investment in India. (XXXVI—23-2-70), 168-70.
- Production cost of passenger cars and monopoly in car Manufacture. (XXXVI—24-2-70), 85-89.
- Production of Nylon Yarn. (XL—4-5-70), 68-69.
- Production of tractors. (XXXVII—10-3-70), 146-47.
- Production of Vitamins. (XXXIX—6-4-70), 86.
- Proportionate pension to emergency Commissioned Officers who had been commissioned junior ranks. (XXXVII—18-3-70), 79-80.
- Provision of cleaned water in Railway Compartments. (XXXVI—3-3-70), 161-62.
- Public Undertakings having Collaboration with Foreign Firms. (XXXVIII—24-3-70), 83.
- Purchase of equity shares by M/s Kapadias of Bombay. (XL—4-5-70), 128-30.

**BASU, SHRI JYOTIRMOY—Contd.**

- Raising of issue of Mass killing in Vietnam in Human Rights Commission. (XXXVIII—25-3-70), 153.
- Rank of army Generals for Police Officers. (XXXVIII—24-3-70), 139-40.
- Rate of growth of Food and Commercial Crop. (XXXVI—26-2-70), 51.
- Recommendation of committee on Child Welfare Programme. (XXXVIII—24-3-70), 256-57.
- Reduction in price of Chemical products. (XXXVI—2-3-70), 188-90.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refunds granted for unused tickets at Howrah Station due to traffic jam on Howrah Bridge. (XXXVIII—31-3-70), 79.
- Repatriation of valuables belonging to the Maharaja of Nabha. (XXXIX—6-4-70), 203.
- Reported Libellous Attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 11-13.
- Resentment of Young Scientists against old Scientists. (XXXVII—13-3-70), 119-20.
- Responsibility for problem of Unemployment of engineering Graduates. (XXXVII—13-3-70), 130-31.
- Resumption of houses and compensation paid in Punjab and U. P. cantonments. (XLI—13-5-70), 124.
- Review of Policy to permit Pakistan Pilgrims to visit India. (XXXVII—18-3-70), 6-44.
- Revised price of cement. (XXXVI—24-2-70), 19.
- Rise in prices of foodgrains, Sugar and other Essential Commodities after announcement of Budget. (XXXIX—7-4-70), 65-68.
- Rise in price of Steel. (XXXVI—24-2-70), 16.
- Royalty on Coal. (XXXVI—2-3-70), 193-94.
- Rules regarding promotion of Draftsmen working in Survey of India. (XXXVII—9-3-70), 138.
- S.T.C. to conclude a sale deal with a private firm re. 'Jifal' Dalchini (XLI—20-5-70), 158-59.
- Sale of cloves and betelnuts by S.T.C. (XLI—20-5-70), 159.

**BASU, SHRI JYOTIRMOY—Contd.**

Scheduled Bank's Advances to Goenka Group of companies. (XXXVI—23-2-70), 90-92.

Shemes re-Inland Water Transport for movement of Defence requirement in Assam. (XXXVI—25-2-70), 157-58.

Scheme to provide financial aid and Training to Unemployed Engineers/Technicals. (XXXVI—27-2-70), 66-68.

Scholarship for study in People's friendship (Patrice Lumumba) University, Moscow (XXXIX—10-4-70), 162.

Search of Residences of Delhi Police Officials. (XXXVIII—24-3-70), 152-53.

Security arrangements made for Shri Jyoti Basu at Patna Station. (XLI—12-5-70), 118.

Selling of paddy in open market by big producers. (XL—23-4-70), 198.

Setting up of an automobile factory. (XLI—6-5-70), 92.

Setting up of fertilizer plant by Birlas in Goa vis-a-vis Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.

Setting up of Regional Research Laboratory for Bihar, U., P., M. P. and Rajasthan. (XXXVII—13-3-70), 131.

Shadowing of U. S. Students' leader in Bombay. (XXXVII—13-3-70), 89-90.

Shares of Foreigners and Indians in Goa Fertilizer Project. (XLI—18-5-70) 196.

Shares of Goenka Group of Industries in Indian Iron and Steel Co. (XXXVI—24-2-70), 80-81.

Share of small scale sector in Industrial Production and Employment. (XXXVII—17-3-70), 64-65.

Sharing of Expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXV—27-2-70), 19.

Shifting of Industrial concerns from West Bengal to other States. (XXXVI—24-2-70), 89-92.

Shirokol Y. N. Vidya Mandir 24 Parganas, West Bengal XLI—8-5-70), 152.

Shortage and imports of edible oils. (XXXVII—12-3-70), 83-86.

Smuggling in India. (XXXVIII—30-3-70) 74.

Soaring price of consumer goods in Assam (XXXVIII—24-3-70), 321-22.

Souvenir on Gandhi Darashan. (XXXVII—9-3-70), 97.

Special programme for "distress areas" in India. (XXXVII—26-3-70), 121.

**BASU, SHRI JYOTIRMOY—Contd.**

Statement of Shri K. G. Bose Regarding Frakka Project employees. (XXXVI—25-2-70), 123-24.

Stay of officers of accounts department in a Calcutta Area. (XLI—5-5-70), 101-02.

Steel payment terms Irk Engineering Units. (XXXVII—10-3-70), 106.

Strength of Police Force under Ministry of Home Affairs. (XXXVIII—24-3-70), 153-54.

Strength of workers in factories in States. (XXXVII—12-3-70), 67.

Strike Notice by National Goad Organisation employees Organisation, Darbang House, Ranchi on N. G. D. C. Management. (XXXVII—12-3-70), 123-24.

Supervision of Nehru Unit of All India Radio Transcription Service. (XXXVII—12-3-70), 96-97.

Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 43.

Supply of sub-Standard Foodgrains for Defence Consumption. (XL—23-4-70), 30-39.

Taiwan delegation's visit to India. (XXXVI—4-3-70), 112-13.

Taking over of Indo-Burmah Petroleum Company by Indian Oil Corporation. (XL—4-5-70), 231-32.

Target of foodgrains production by the end of 1973-74. (XXXVII—12-3-70), 121-22.

Tariff Commission Recommendation regarding drug Industry. (XXXVIII—30-3-70), 127.

Tender submitted by C.I.W.T. for Railway ship Repair Job in Assam. (XXXVII—13-3-70), 82-83.

Theft of cables in Korba Region of N. C. D. C. (XXXVI—23-2-70), 83-84.

Threat of closure of Howrah-Amra and Howrah Sheakhala Railways. (XXXVII—17-3-70), 7.

Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.

Travel agencies under Indian and Foreign Control in India. (XXXVII—13-3-70), 49-50.

Trusts under the Control of Shri Goenka And his Associates. (XXXVI—23-2-70), 88-89.

Two scales of remuneration for College teachers. (XL—1-5-70), 52-53.

U. S. Company for financing India's Exports. (XXXVII—9-3-70), 357.

**BASU, SHRI JYOTIRMOY—Contd.**

- Unemployment among Engineering Graduates. (XXXIX—10-4-70), 167.
- Upgrading of posts of Chief Secretaries of States. (XLI—15-5-70), 31-32.
- Use of bank credit for take over bids. (XXXVII—16-3-70), 151-52.
- Use of terminal building at Calcutta by Foreign Airlines. (XXXVIII—24-3-70) 213.
- Value of Exports and Imports. (XXXVI—25-2-70), 49.
- Value of orders placed with small units by D. G. S. & D. (XXXVII—16-3-70), 79.
- Visit by German delegation. (XLI—11-5-70), 82.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Wage of workers in China clay and mines in West Bengal. (XXXVII—5-3-70), 113-14.
- West German Deligation's visit to India. (XXXVII—16-3-70), 72-73.
- Winding up of U. S. Pulse improvement project in India. (XXXVII—5-3-70), 94-95.
- Working results of Diesel Locomotive works, Varanasi. (XXXVI—3-3-70), 159-60.
- World Bank's assistance to Madras for Development of Metropolitan areas. (XXXVI—2-3-70), 23.
- Writing off of Tax Arrears against Shri Haridas Mundhra. (XXXIX—20-4-70), 25.

**Debates**

- Additional Duties of Excise (Goods of Speical Importance Amendment) Bill: Consid. (XXXVI—24-2-70), 350-52.
- Appointment of advisers to West Bengal Governor. (XL—21-4-70), 205-06.
- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 210.
- Arms flow to persons engaged in inter-party clashes in Calcutta. (C.A.) (XXXVI—3-3-70), 216-19.
- B. O. H. (XLI—13-5-70), 190-93.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance 1970 (Res.) (XXXVIII—24-3-70), 478-80.
- Banking Companies (Acquisition and Transfer of Undertakings.) Bill (XXXVIII—24-3-70), 478-80.

**BASU, SHRI JYOTIRMOY—Contd.**

- Bogus payment from Central Revenues for transportation of Fertilisers. (C.A.) (XXXIX—13-4-70), 224.
- Circular Railway in Calcutta. (C.A.) (XL—23-4-70), 218.
- D. G. 1970-71: Min. Ed. & Y. tS. (XL—21-4-70), 292-99.
- Delhi Police (H. A. H. Dis.) (XXXVI—25-2-70), 331-37.
- Earthquake in Gujarat near Ankleshwar Oilfields. (C.A.) (XXXVIII—25-3-70), 178.
- Foreign Banks in India. (H.A.H. Dis.) (XL—27-4-70), 427-28.
- Haryana and Punjab Agricultural Universities Bills Consid. (XXXVIII—28-3-70), 208-10.
- Haryana and Punjab Agricultural Universities Ordinance (Res.) (XXXVIII—28-3-70), 218-30.
- Meeting of Bangla Congress leaders with Prime Minister and Home Minister (C.A.) (XXXVII—16-3-70), 227-30.
- North Eastern Council Bill; Consid. (XLI—11-5-70), 288-90.
- Outcome of recent meeting of non-aligned countries at Dar-c-Salam (C.A.) (XL—22-4-70), 231-32.
- Proclamation re. : West Bengal (Res) (XXXVIII—30-3-70), 327-35.
- Publication of a defamatory letter in the Hindustan Times re. Shri Madhu Limaye etc. (XXXIX—20-4-70), 259-60.
- Question of Privilege against 'Northern India Patrika,' Allahabad. (XL—28-4-70), 189-90.
- Reported Mis-appropriation of money at the London Branch of the Central Bank of India. (C.A.) (XLI—19-5-70), 94-96.
- Reported ransacking of Gandhi Centre at Jadavpur University (C.A.) (XXXIX—17-4-70), 194-95.
- Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M.Ps. (XL—22-4-70), 231-32.
- Reported resignation of one of the Advisers to the West Bengal Governor. (C.A.) (XXXIX—16-4-70), 143-44.
- Seating arrangement in the House. (XXXVII—16-3-70), 244-50.

**BASU JYOTIRMOY—Contd.**

Situation arising out of recent Communal Disturbances in the Country. Dis. (XLI—14-5-70), 335-40.

Visit by West German Delegation of Businessmen and Financiers (H.A.H. Dis.). (XXXIX—10-4-70), 340-48, 354-55.

West Bengal Budget, 1970-71, General Dis. D.G. on Account (1970-71) D.S.G. 1969-70. (XXXVIII—30-3-70), 327-35.

West Bengal State Legislature (Delegation of Powers) Bill : Consid. (XL—23-4-70, 370-74.

**BASU, DR. MAITREYEE :**

Archaeological Survey of India. (XXXIX—10-4-70), 27.

Imposition of restrictions on resale of tractors. (XXXVII—17-3-70), 28.

*Debates*

D. G. 1970-71 :

Min. Lab., Emp. and Reh. (XL—24-4-70), 235-38.

General Budget, 1970-71, General Discussion : (XXXVII—16-3-70), 347-50.

Proclamation re: West Bengal (Res.) (XXXVIII—30-3-70), 366.

Re: Threat to Member (Dr. Maitreyee Bose) (XXXVII—9-3-1970).

Reported resignation of one of the Advisers to the West Bengal Governor (CA) (XXXIX—16-4-1970), 144.

West Bengal Budget, 1970-71: General Dis. D. G. on Account (1970-71) D.S.G. 1969-70. (XXXVIII—30-3-70), 366.

West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70), 361-83.

**BASUMATARI, SHRI :**

Expenditure incurred on housing schemes. (XXXVII—9-3-70), 7-17.

Facts and figures about forcible occupation of lands and fisheries in West Bengal (XLI—14-5-70), 27.

Increase in representation of scheduled castes and scheduled tribes in Delhi Administration. (XL—1-5-70), 19-20.

Landless unemployed. (XL—23-4-70), 10.

**BASUMATARI, SHRI—Contd.**

Living conditions of harijans in Delhi. XLI—12-5-70), 16.

Panel of Telephone supervisors for promotion to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 8.

Prime Minister's assurance re. additional refining capacities and Petro-chemical Complex in Assam. (XXXIX—8-4-70), 37, 37.

Statehood for Assam Hills. (XXXVI—27-2-70), 22.

*Debates*

D. G., 1970-71 : Deptt. Soc. Wel. (XL—29-4-70), 234-38.

**BASWANT SHRI :***Debates*

Railway Budget, 1970-71—General Discussion (XXXVII—5-3-70), 360, (9-3-70) 465-70.

**BEHERA SHRI BAIDHAR :**

Foreign Navies in Indian Ocean. (XXXVI—18-3-70), 1945.

Separate fleets for Arabian Sea and Bay of Bengal. (XXXVI—25-2-70), 37.

**BERWA, SHRI ONKAR LAL :**

A.I.R. Station for Kota (XXXVIII—2-3-70)' 63-64.

Absorption of Teachers of Guards Training Centre, Kota. (XXXVIII—25-3-70), 1-26-27.

Accidents in Delhi involving motor vehicles. (XL—1-5-70), 151-52.

Accommodation for Railway Commercial clerks at Bombay. (XXXVII—17-3-70), 166-67.

Accounts of Indian Establishments, Firms and Companies in foreign banks. (XXXV—30-3-70), 114.

Action against Globe Finance Company (XXXIX—13-4-70), 39-40.

Action on representations received from Unions other than recognised unions (XXXVI—3-3-70), 148.

Action on representations received from unrecognised railway union. (XL—21-4-70), 180.

Activity of Pak, Agents in Betul District, M. P. (XLI—14-5-70), 181-82.

**BERWA, SHRI ONKAR LAL—Contd.**

- Agitation by released Emergency Commissioned Officers in front of Prime Minister's residence. (XLI—6-5-70), 71-72.
- Aid to Kailash Dispensary, Kholachunri, District Pauri, Garhwal. (XXXVII—16-3-70) 121-22.
- Alleged favouritism in Dandakaranya project (XXXIX—16-4-70), 100.
- Alleged interference by Union Deputy Minister of Law in the Affairs of Poona Municipal Corporation. (XXXVIII—3-4-70), 202.
- Alleged Nepotism in the selection of cricket players. (XXXVIII—3-4-70), 54-55.
- Allotment of Agricultural land to Ex-Servicemen in M. P. (XXXVIII—1-4-70), 103.
- Allotment of houses to shopkeepers of R.K. Puram market and New Delhi area. (XXXIX—20-4-70), 232-34.
- Allotment of land to cooperative house building societies in Shahadra area Delhi. (XXXVII—16-3-70), 198-99.
- Allotment of quarters to railway Commercial clerks. (XLI—19-5-70), 171-72.
- Allotment of quarters to railway commercial clerks on northern railway. (XLI—19-5-70), 180-81.
- Allotment of quarters to the staff of the Hospitals in Delhi. (XXXVII—9-3-70), 411.
- Amount of the bazaari charged by N.M.D.C. from pavement pen repairers. (XLI—11-5-70), 189-90.
- Appointment of a Central Committee for Famine Relief in Rajasthan. (XXXVIII—30-3-70), 91.
- Appointment of a Commission for the settlement of released emergency Commissioned Officers. (XXXVIII—25-3-70), 78-79.
- Army Major and Jawans killed in an Encounter with Mizos. (XXXVIII—1-4-70), 104.
- Assistance to Higher Secondary School Dailchori, Garhwal (U.P.) (XLI—7-5-70), 89.
- Atrocities on people belonging to Balai caste in Madhya Pradesh. (XXXIX—17-4-70), 90-91.
- Ban on Sale of Land in Nasirabad Cantonment Area. (XXXIX—8-4-70), 78-79.
- Blackmarketing of vanaspati ghee. (XXXIX—16-4-70), 65.

**BERWA, SHRI ONKAR LAL—Contd.**

- Broadcasting of an objectionable drama at Jaipur A. I. R. Station. (XXXIX—16-4-70), 82.
- C. B. I. Inquiry into murder of Shri Baldev Singh. (XL—1-5-70), 103-04.
- Categorisation of special ticket examiner as running Staff. (XXXVIII—24-3-70), 385-86.
- Chargesheet served on booking clerks of Jaipur station, (western Railway). (XLI—5-3-70), 197.
- Civic amenities in J. J. Colonies, Delhi, (XXXIX—20-4-70), 224-25.
- Civic amenities in Thyagraj Nagar, New Delhi. (XXXIX—20-4-70), 231-32.
- Clash between two groups of workers in Rawatthata Atomic Power Project. (XLI—6-5-70), 66-67.
- Classification of railway Employees essential and non-essential (XXXVII—17-3-70), 167.
- Cleaning of goods shed yard of Sabarmati Transhipment (western railway). (XXXVII—10-3-70), 194.
- Clerks and porters accompanying Mail from Kota to Bayana (XLI—14-5-70), 201-02.
- Closure of electric crematorium in Delhi. (XXXIX—20-4-70), 221-22.
- Closure of some post offices in villages. (XXXVIII—26-3-70), 70-72.
- Commercial Clerks on Southern, Eastern and Northern Railways. (XXXVI—3-3-70), 147-48.
- Commercial Inspectors on Western Railway. (XXXVII—17-3-70), 89-90.
- Compensation for loss of consignment of fresh fruits and vegetables booked from Bulsar and Palghar (Western Railway). (XXXVIII—24-3-70), 365.
- Conferment of National Awards on Republic Day. (XXXVIII—24-3-70), 231.
- Confirmation of Class I officers in traffic department of Railways appointed in 1958. (XXXVII—17-3-70), 129-30.
- Consignment of Indian Medicines looted from Goda Gokaran Nath Railway Station. (XL—28-4-70), 88.
- Construction of Building for Income Tax office at Kota. (XXXIV—20-4-70), 139-40.
- Construction of community Halls in Colonies of Delhi/New Delhi. (XL—1-5-70), 70.
- Construction of Guna-Maksi railway line. (XL—21-4-70), 32-33.

BERWA, SHRI ONKAR LAL—*Contd.*

Contract for supply of concrete on Kota-Bina Section. (XXXIX—7-4-70), 112-13.

Corruption at New Delhi Station. (XXXVI—3-3-70), 145.

Corruption in Pension section of Divisional Accounts Office, Northern Railway, New Delhi. (XXXVI—3-3-70), 145-46

Cow beaten to death in Malviya Nagar, New Delhi. (XXVIII—2-4-70) 69-70.

Criteria for promotion of Supervisors to Assistant Engineers in Rajasthan. (XLI—14-5-70), 204-05.

Cultivation of land adjacent to railway medical hospital, Kota (Rajasthan). (XLI—5-5-70), 110-11.

Dalmia Air Service operating at Kota (Rajasthan), (XL—24-4-70), 116.

Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G.R.P. Delhi. (XL—28-4-70), 121.

Death of Indians on Board British Ship. (XLI—6-5-70), 156.

Deaths in Bikaner District of Rajasthan (XXXIX—13-4-70), 181.

Defence employee in League with Pakistani spies arrested in Chandigarh. (XL—22-4-70), 78.

Delay in according sale permission to allottee of Government Houses. (XL—4-5-70), 180-81.

Deletion of Dhangar (Khatik) Caste from the list of Scheduled Castes. (XXXIX—14-4-70), 123.

Demand for Mobile Post-offices in Trans-Jamuna colonies of Delhi. (XXXIX—9-4-70), 159-61.

Departmental action against officers held responsible for irregularities by Madhya Pradesh High Court, Indore. (XLI—5-5-70), 109.

Deputation of All India Railway Commercial Clerks' Association. (XL—21-4-70), 163-64.

Deputationists in National Mineral Development Corporation. (XLI—18-5-70), 109.

Despatch of Consignment of Vegetable and Fresh Fruit without Parcel Way Bill. (XXXIX—14-4-70), 144.

Development of Kota and Bundi in Rajasthan as tourist. (XL—24-4-70), 117.

Diana Guns brought into India by Haj Pilgrims. (XXXIX—10-4-70), 81.

BERWA, SHRI ONKAR LAL—*Contd.*

Dilapidated condition of Hangar at Kota Aerodrome (Rajasthan), (XL—24-4-70), 115.

Direct trunk line between Jaipur-Kota, (XLI—7-5-70), 120.

Distribution of oil and rice in famine affected areas in Rajasthan by America. (XXXVIII—26-3-70), 66.

Earning from contracts given for loading and unloading of goods and parcels. (XLI—19-6-70), 172.

Effect of D.D.T. on Human Life. (XXXIX—20-4-70), 115.

Effect on footwear Industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.

Electricity in Servant quarters of M.Ps. at Windsor Place, New Delhi. (XLI—18-5-70), 193.

Embezzlement of Government Cash by Parcel Staff Meerut City Station (Northern Railway). (XL—28-4-70), 146.

Embezzlement of Silver Bars by Parcel Staff at Delhi Main Station. (XL—28-4-70), 145.

Emergency commissioned officers released after Second World War. (XXXVII—25-3-70), 80-81.

Enquiry into Assets of Shri P. Govinda Menon, Union Law Minister. (XXXVII—4-3-70), 63-65.

Enquiry into Pahari Dhiraj Co-operative House Building Society, Delhi. (XXXVII—12-3-70), 125-26.

Examination of ladies by male doctors in Irwin Hospital, New Delhi. (XLI—18-5-70), 220.

Expansion of railway lines in Rajasthan during Third Five Year Plan. (XXXVIII—31-3-70), 74.

Explosion of a bomb near Sripur Coal mine near Asansol. (XXXVIII—3-4-70), 78.

Export of Cow and Calf Leather. (XXXVIII—1-4-70), 49.

Facilities in Staff quarters in Kishanganj Railway Colony, Delhi. (XXXVIII—31-3-70), 127.

Fast threat by leader of Jammu Rehabilitation Association. (XXXIX—9-4-70), 158-59.

Filling of vacancies reserved for Scheduled Castes/Scheduled Tribes. (XXXVIII—9-4-70), 89.



BERWA, SHRI ONKAR LAL—*Contd.*

- Foreign aid for famine affected areas in Rajasthan. (XXXIX—16-4-70), 39.
- Foreign Exchange to Haj Pilgrims. (XXXIX—13-4-70), 94.
- Foreign Ministers' meet at Jeddah. (XXXVII—11-3-70), 14.
- Four rooms flats for MPs. by DDA. (XLI—11-5-70), 165.
- Furniture for servants quarters of M.Ps. (XXXIX—20-4-70), 121-22.
- Gang of robbers active in Delhi. (XL—24-4-70), 159.
- General Hospital in Trans-Jamuna Area. (XL—4-5-70), 106-07.
- General Motors Company in U.S.A. negotiating trade with China through Indian Embassy. (XXXVIII—25-3-70), 147.
- Gift of Tractors from abroad. (XXXVIII—1-4-70), 95.
- Goods clerks engaged on station post and transit post on northern railway. (XLI—19-5-70), 180.
- Grant of increment and revised scales of pay to teachers employed in railway schools. (XLI—19-5-70), 142-43.
- Grants for Development of Hospitals in Madhya Pradesh. (XL—4-5-70), 114.
- Guards training Centre, Kota. (XXXVIII—25-3-70), 126-27.
- Gujranwala House Building Cooperative Society Ltd. Delhi. (XXXIX—6-4-1970), 75-77.
- Harassment caused to beneficiaries of C.G. H.S. Dispensary in Patel Nagar II, Delhi. (XLI—18-5-70), 163.
- Hospitals without Doctors and Medicines in the country. (XXXIX—6-4-70), 187-88.
- Hunger strike by Station Masters of Ferozepur Division (Northern Railway). (XXXVII—17-3-70), 183-84.
- Incidents of dacoities and Murderers in Trains. (XXXIX—7-4-70), 167-68.
- Incidents of violence in West Bengal. (XXXVIII—3-4-70), 144.
- Inclusion of Berwa Caste in Scheduled Castes' List. (XXXIX—7-4-70), 70-71.
- Income tax office at Kotah. (XL—4-5-70), 131-32.
- Increase in the Number of Scheduled Caste Members in Proportion to their Population in Cantonment Board, Nasirabad. (XXXIX—8-4-70), 67-68.

BERWA, SHRI ONKAR LAL—*Contd.*

- Increase in pension of retired railway employees. (XXXVIII—31-3-70), 127.
- Increase in price of articles after announcement of Budget proposal for 1970-71. (XXXIX—14-4-70), 73.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Indo-Russian Agreement on Expansion of Bhilai Steel Plant. (XXXIX—14-4-70), 144.
- Insanitary conditions prevailing in J.J. Colonies, Delhi. (XL—4-5-70), 102-03.
- Interest on loans received from States. (XXXVIII—30-3-70), 115.
- Irregularities in Railway Hospitals and Dispensaries. (XXXVIII—31-3-70), 112.
- Irrigation scheme in Madhya Pradesh. (XLI—13-5-70), 172.
- Issue of ration cards to labourers in Delhi. (XXXVIII—26-3-70), 156-57.
- Japanese Loan to India. (XXXIX—6-4-70), 207.
- Kidnapping of children in Delhi. (XLI—8-5-70), 154.
- Late Running passenger trains from Bareilly to Aligarh. (XXXIX—7-4-70), 167.
- Lathi Charge on Textile Workers in Delhi. (XXXVIII—24-3-70), 36.
- Laws for compensation for loss of life or limbs to workers engaged in small establishments. (XL—30-4-70), 53.
- Lift irrigation facilities in Rajasthan. (XLI—6-5-70), 139.
- Location of Gypsum mine near Udaipur. (XXXIX—20-4-70), 140.
- Looting of passengers in Allahabad-Samastipur Passenger train. (XXXVII—17-3-70), 184.
- Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 95.
- Maintenance of samadhi of Shahji Bhonsle in Mysore. (XXXIX—10-4-70), 75.
- Meeting of Departmental Promotion Committee and confirmation of Class I Officers, Traffic Department. (XXXIX—14-4-70), 147.
- Memorandum by All India Railway Commercial Clerks' Association, Secunderabad Division (South Central Railway). (XL—21-4-70), 181-82.

## BERWA, SHRI ONKAR LAL—Contd.

Memorandum submitted by railway employees at Ratlam station to General Manager, Western Railway. (XLI—5-5-70), 137-38.

Memorandum submitted by Swarankar Sangh of Rajasthan. (XXXIX—13-4-70), 181-82.

Merger of DA with pay of AIR staff artistes. (XXXIX—16-4-70), 104.

Military Hardware recovered from Traders in Bargonda in Mhow Cantonment. (XL—22-4-70), 112.

Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.

Murder of Shri Baldev Singh. (XXXVIII—3-4-70), 146; (XL—24-4-70), 143; (XL—1-5-70), 104-05.

Murder of woman employee of Indian Embassy in U.K. (XXXVIII—25-3-70), 79-80.

National Small Savings Scheme. (XLI—18-5-70), 194.

Nature of duties of goods clerks working on station posts and transit post on northern railway. (XLI—19-5-70), 176-77.

Need for Delhi-Bombay route via Jaipur Bundi and Kota being declared as national highway. (XL—24-4-70), 115.

Need for Sanskrit Schools Organisation on the lines of Central Schools Organisation. (XXXIX—10-4-70), 154.

Nepal's support to Pakistan for Non-aligned Meet. (XXXVIII—1-4-70), 139.

No objection certificate for sale permission to allottees. (XL—4-5-70), 181-82.

Non-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.

Non-availability of small change at railway Booking Counters. (XXXVIII—24-3-70), 362-63.

Non-display of duty rosters and list of commercial clerks at stations of Secunderabad division. (South Central Railway) (XL—21-4-70), 182-83.

Number of G.G.H.S. Dispensaries in Delhi/ New Delhi. (XXXVIII—30-3-70), 171.

On-the-spot settlement of claims at certain stations of Western Railway. (XXXVIII—31-3-70), 137.

Oral Contraceptive Pill. (XL—4-5-70), 22.

Out-of-turn allotment of quarters on Medical Grounds. (XXXIX—6-4-70), 186-87.

## BE WA, SHRI ONKAR LAL—Contd.

Over-time allowance given to porters and Sorters of R.M.S., Kota (Rajasthan) (XLI—4-5-70), 203-04.

Ownership rights of the plots to settlers of Jhugi Jhonpri Colonies. (XXXVI—23-2-70) 211.

Pahari Dhiraj Co-operative House Building Society Ltd., Delhi. (XLI—14-5-70), 210-12.

Pakistani infiltrators in Jammu and Kashmir (XXXVIII—3-4-70), 201.

Panel for promotion of commercial clerks on South-Central Railway. (XL—21-4-70), 180-81.

Panel of Telephone supervisors for promotion to Telegraph Engineering Service, Class II. (XXXVII—12-3-70), 7.

Patriotic Songs over AIR. (XXXIX—9-4-70), 161.

Pay scales of teachers in railway schools. (XLI—5-5-70), 110.

Peking Radio Broadcasts regarding Indian Territory Occupied by China. (XXXIX—8-4-70), 70-71.

Pending cases re. demotion of employees of Higher Secondary Schools in Delhi. (XXXVIII—24-3-70), 241-42.

Permission for constructions in old Rajendra Nagar, New Delhi. (XXXIX—20-4-70), 222-23.

Political agitations in the country. (XL—1-5-70), 152-53.

Post Offices and Sub-Post Offices in Kanpur District. (XL—23-4-70), 130-32.

Post Offices and sub-Post Offices in Bhopal city, District Sihor and Distt. Dhar. (XL—23-4-70), 129-30.

Post Offices in Uttar Pradesh. (XXVIII—2-4-70), 70-71.

Preet Nagar and Government teachers' cooperative house building societies, Delhi. (XXXVII—16-3-70), 199-200.

Private railways in India. (XXXVIII—31-3-70), 69.

Procedure for selection and appointment of officers to Class I and II Services. (XXXIX—10-4-70), 208.

Promotion of Commercial Clerks as Commercial Inspectors in Western Railway. (XXXVII—17-3-70), 90-91.

## BERWA, SHRI ONKAR LAL—Contd.

- Provision in Law for Conducting Annual General Body Meeting of Cooperative House Building Societies. (XXXVII—12-3-70), 85-86.
- Provision of ceiling fans in servants quarters of MPs flats in North and South Avenues New Delhi. (XXXIX—20-4-70), 119-20, (XLI—11-5-70), 197.
- Provision of Escort guards at Ajmer Station (Western Railway) (XXXVIII—24-3-70), 363.
- Puses purchased for army use from Delhi. (XLI—7-5-70), 138-39.
- Punctuality of Chetak Express and other connecting Trains. (XXXVIII—24-3-70), 363.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70) 25-31.
- Recovery of foreign live bombs near Presidency College, Calcutta. (XXXVIII—3-4-70), 147.
- Recruitment to various posts of library and Chamber attendants, etc. (XXXVI—23-2-70), 120-21.
- Refusal by certain persons to become Chairman of the proposed Third Pay Commission. (XXXVIII—30-3-70), 48.
- Reimbursement of Medical expenses to Ministers. (XL—4-5-70), 134.
- Re-instatement of P&T Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXVIII—2-4-70), 2-16.
- Renaming of Willingdon Hospital New Delhi. (XLI—11-5-70), 226-27.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 10-11.
- Retirement age of Military Officers. (XXXIX—8-4-70), 153-54.
- Reversions and Retrenchments in Dandakaranya Project. (XXXIX—9-4-70), 91-92.
- Rules and regulations for giving contracts for loading and unloading of goods and parcels. (XLI—19-5-70), 173.
- Salaries of Teachers in Railway Schools. (XXXIX—7-4-70), 72-73.
- Sale of diamond stolen from Hindu idol in Nasik. (XLI—15-5-70), 159-60.
- Samaj Sadan for Thyagaraj Nagar, New Delhi. (XXXVIII—3-4-70), 200.
- Scheduled Caste and Scheduled Tribe Policemen suspended in 1967 Police Agitation in Delhi. (XXXVIII—24-3-70), 232-33.

## BERWA, SHRI ONKAR LAL—Contd.

- Scheme for bringing aided and recognised schools under control of Central Government. (XXXVIII—3-4-70), 201-02.
- Schemes under execution in Dandakaranya Project. (XXXIX—16-4-70), 69.
- Seizure of Syrian sugar market by Pakistan. (XLI—7-5-70), 51.
- Seizure of research material, unpublished data and manuscripts of Department of Para-Psychology by Rajasthan University Authorities. (XL—1-5-70), 150-51.
- Selection grade daftries. (XLI—18-5-70), 181.
- Setting up Family Planning Centres in Urban and Rural Areas of Madhya Pradesh. (XL—4-5-70), 114-15.
- Settlement of claims of Rs. 200 at Certain Stations (Western Railway). (XXXVIII—31-3-70), 138.
- Shifting of Para-Psychology Institute from Ganganagar. (XL—1-5-70), 33-35.
- Shortage of engineers in telephone exchanges in Rajasthan. (XLI—7-5-70), 119.
- Small Savings Schemes. (XL—27-4-70), 112-13.
- Staff artistes demands. (XXXVIII—26-3-70), 172-73.
- States visited by Union Ministers, Minister of State and Deputy Ministers. (XL—1-5-70), 83.
- Stoppage of increments of Railway Commercial Clerks. (XXXVI—3-3-70), 146-47.
- Street lighting in Pandara Road, D-II, Flats. (XL—27-4-70), 121.
- Strength of porters in R.M.S., Kota. (XLI—14-5-70), 202-03.
- Strike by D.M.C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.
- Strike notice by textile workers in Delhi. (XXXVIII—26-3-70), 195.
- Subletting of Government Quarters at Chitra Gupta Road, New Delhi by Allottees. (XXXIX—6-4-1970), 89.
- Suggestions by Commercial Clerks' Associations of Ajmer Re: economy and efficiency on railways. (XXXVIII—31-3-70), 137.
- Suggestion of Chief Election Commissioner Re. Disqualification of a Candidate. (XL—28-4-70), 21.
- Supply of electricity from Atomic Power Station, Kotah. (XLI—6-5-70), 139-40.

**BERWA, SHRI ONKAR LAL—Contd.**

- Supply of Hindi Journals or newspapers to passengers travelling by Air India. (XL—1-5-70), 186.
- Supply of medicines to MPs prescribed by the Civil Surgeon of a Hospital in their constituencies. (XL—4-5-70), 133-34.
- Suspension of N.D.M.S. Budget. (XL—4-5-70), 175-76.
- Tariff Commission Recommendations regarding Drug Industry. (XXXVIII—30-3-70), 127.
- Telephone facilities for Panchayat Centres in Kota (Rajasthan). (XLI—7-5-70), 119-20.
- Temporary Sweepers, Beldars in Parliament Works Division (XXXIX—20-4-70), 120-21.
- Time limit for handing over/taking over charged by permanent way inspectors on the Railways. (XLI—19-5-70), 175.
- Transfers of Chowkidars in Directorate of Education, Delhi. (XLI—8-5-70), 153.
- Transfer of Gosadan of Gular Bhoj to Delhi Administration. (XXXVIII—26-3-70), 129-30.
- Translators for Hindi Departments of Zonal railways. (XXXVII—17-3-70), 148-49.
- Variation of Scales of Pay on Indian Railways. (XXXVII—17-3-70), 168.
- Violation of Indian Airspace by Pakistani Planes. (XXXIX—8-4-70), 167.
- Working hours of staff artistes for AIR and TV. (XXXVIII—26-3-70), 172.

**Debates**

- D. G. (Railways), 1970-71. (XXXVIII—26-3-70), 338-49.
- Statue of Netaji Subhas Chandra Bose. (HAH Dis). (XL—4-5-1970), 376-77.

**BESRA, SHRI, S. C.:**

- Benefit to peasants of Chhotanagpur and Santhal Parganas from Nationalised Banks. (XL—27-4-70), 234-35.
- Implementation of Coal Wage Board Award by coal mines in Hazaribagh district. (XXXVIII—26-3-70), 115-16.
- Rail Link with Hazaribagh City. (XXXVII—17-3-70), 192.

**BHADORIA, SHRI ARJUN SINGH**

- AIR Journeys performed by Chairman, I.A.C. (XXXIX—10-4-70), 134.
- AIR Motor Drivers Association. (XXXVIII—26-3-70), 112-13.

**BHADORIA, SHRI ARJUN SINGH—Contd.**

- Absence of light in a bogie of a train going to Delhi from Bareilly. (XXXVII—10-3-70), 67.
- Accounts Numbers of Loans paid up and written-off by Station Finance Administration, New Delhi. (XXXIX—6-4-70), 72-73.
- Acts/S.R.Os. translated by Law Ministry. (XLI—12-5-70), 155-56.
- Acute shortage of Drinking water in States. (XLI—18-5-70), 56.
- Aid to Kailash Dispensary, Kholachauri, District Pauri Garhwal. (XXXVII—16-3-70), 121-22.
- Aid to Nepal. (XLI—20-5-70), 71-72.
- Aid to U.P. for Agricultural production, minor irrigation and land development. (XXVIII—2-4-70), 46-47.
- All India seniority list of E.P.F. Organisation Employees. (XLI—14-5-70), 174-75.
- Allegation of bribery against an Executive engineer (Electric) P & T. Department. (XXXVIII—26-3-70), 208-9.
- Alleged sale of Indian Girls in Arab and African countries as slaves. (XXXIX—10-4-70), 60.
- Allocations made to State Government for Maintenance of National Highways. (XL—1-5-70), 177-78.
- Allotment of Alternative Accommodation to persons displaced from Government accommodation at various places in Delhi. (XXXVIII—30-3-70), 169.
- Allotment of Houses built by E.S.I. Corporation. (XL—30-4-70), 98.
- Amount given to States for flood control. (XLI—6-5-70), 51-52.
- Amount spent on National Highways in Uttar Pradesh. (XL—1-5-70), 173.
- Annual accounts filed with registrars of companies by film companies. (XXXVIII—31-3-70), 155.
- Appointment of Hindi Officers through Direct Recruitment and after Departmental promotion. (XXXIX—10-4-70), 83.
- Appointment of trained Hindi Stenographers to the personal staff of Senior Officers of Home Ministry. (XL—1-5-70), 115-16.
- Arrears of Income-tax of Top Assessments. (XXXVI—2-3-70), 119.
- Arrears of Income Tax Outstanding above Rs. 5 lakhs. (XL—27-4-70), 148-50.

**BHADORIA, SHRI ARJUN SINGH—Contd.**

- Assembling of imported tractors with indigenous components. (XL—23-4-70), 163-64.
- Assessment of House Tax of Anand Bhavan. (XXXVI—25-2-70), 180-81.
- Assets of Business houses. (XL—28-4-70), 159.
- Assistance offered by Polish-French Consortium for Fertiliser Plant in Public Sector. (XXXIX—20-4-70), 202-03.
- Assistance to Higher Secondary School Dailchori, Garhwal (UP). (XLI—8-5-70), 89.
- Assistance to Mauritius for economic development. (XL—4-5-70), 206-07.
- Assistants Officiating as Section Officers. (XXXVII—13-3-70), 77.
- Atomic Power Station in Northern India. (XXXVI—25-2-70), 78.
- Auditing of account of post office at Delchauri for converting it into a sub-post office. (XXXIX—16-4-70), 87.
- Authorised and paid-up Capital of Film Companies. (XXXVIII—24-3-70), 373-75 (XXXIX—14-4-70), 141; (XLI—19-5-70), 136-37; 158-59, (XL—21-4-70), 152-54.
- Availability of improved seed of wheat to M.Ps. (XXXVI—26-2-70), 89-90.
- Black marketing in Cinema tickets in Delhi. (XXXVIII—3-4-70), 122-23.
- Bogus exports by firms in Bombay and Surat. (XLI—6-5-70), 50.
- Boy sacrificed at a temple near Agra. (XXXVII—9-3-70), 92.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Censoring of Indian films. (XXXIX—16-4-70), 121.
- Central grants to private educational institutions. (XL—24-4-70), 82.
- Change in United Nations Charter. (XLI—6-5-70), 44.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister. (XXXVII—13-3-70), 133-34.
- Chithralaya (P) Ltd. (XXXVI—3-3-70), 184-86.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Communal riots in Bhalai. (XXXVI—27-2-70), 106-07.

- Compensation for loss of property during demonstration in connection with ban on cow slaughter. (XLI—8-5-70), 148.
- Complaints received and disposed of by Central Vigilance Commission. (XXXVIII—24-3-70), 123-24.
- Complaints regarding allocation of quota of raw Films. (XL—22-4-70), 128.
- Construction by pass road on national high way No 2. (XLI—15-5-70), 99.
- Construction of a New Ship for Training of Personnel for Merchant Navy. (XXXVI—27-2-70), 166.
- Construction of small houses for Ministers. (XL—4-5-70), 12.
- Construction of vessels for Indian Shipping Companies at West German Shipyards. (XLI—15-5-70), 35-36.
- Deal with UK for the supply of vicker tanks. (XLI—13-5-70), 35.
- Declaration of Garhwal areas as Backward area and prohibition in that area. (XXXIX—14-4-70), 79.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.
- Demand for funds for tribal development blocks in UP. (XL—21-4-70), 151-52.
- Development of sericulture in UP during Fourth Plan. (XLI—20-5-70), 77.
- Development of Cashew Industry. (XL—30-4-70), 54-55.
- Development of Iron ore handling plant at Visakhapatnam. (XL—1-5-70), 60-61.
- Difference of opinion re. allocation for tourism during Fourth Plan. (XLI—15-5-70), 142.
- Directives issued by Director of Estates for the recovery of Arrears of Rent Damages. (XXXVIII—30-3-70), 169.
- Directors and Share Holders of Film Companies. (XXXVIII—31-3-70), 136.
- Directors of theatrical firms in Delhi and Bombay. (XXXVIII—24-3-70), 375-76.
- Discontentment among workers and Government Employees as a result of rise in prices. (XL—4-5-70), 195-96.
- Economic Crisis in Film Industry. (XXXIX—9-4-70), 52-53.
- Encounters with Naga Hostiles. (XL—29-4-70), 184.
- Establishment of more Central Farms during Fourth Plan. (XLI—14-5-70), 139-40.

**BHADORIA, A. S.—Contd.**

- Estimated number of Rebel Nagas going to China for Military Training. (XXXIX—8-4-70), 153.
- Examinations for recruitment of Hindi Officers and Hindi assistants. (XXXIX—10-4-70), 84.
- Excise duty realised from film industry. (XLI—11-5-70), 179-80.
- Expansion of Panna Diamond Mines. (XXXIX—20-4-70), 182-83.
- Expenditure on tours of Prime Minister to U.P. (XXXVI—27-2-70), 150-52.
- Export of car components by Hindustan Motors Ltd. (XLI—28-4-70), 163.
- Export of castor oil. (XLI—13-5-70), 108.
- Export of Films by IMPEC. (XL—22-4-70), 79.
- Fall in the export of jute as compared to that of Pakistan. (XLI—13-5-70), 107.
- Fall in supply of Fertilisers. (XL—23-4-70), 185-86.
- Family Planning Centre in Pauri Garhwal of U.P. (XXXIX—15-4-70), 164. (XL—27-4-70), 145-46.
- Film artistes on A.I.R. Vividh Bharati Programmes. (XXXVII—5-3-70), 210.
- Film passed by the Central Board of Film Censors (XXXVII—5-3-70), 210-11.
- Filmistan Distributors India Ltd. and Filmistan Exhibitors (P) Ltd. (XXXVI—3-3-70), 186-87.
- Foreign collaboration. (XXXVIII—17-3-70), 176-77.
- Foreign Exchange allocations to Shri C.V. Sridhas. (XXXIX—6-4-70), 194-95.
- Foreign exchange earned by Indian Films shown abroad. (XXXVIII—1-4-70), 147.
- Foreign Exchange granted to Indian Film Industry for shooting of Films abroad. (XXXIX—6-4-70), 196.
- Foreign loans for Modernisation of Indian Railways. (XXXIX—7-4-70), 56-57.
- Frequent Fluctuation in Price of Vanaspati Ghee. (XXXVII—5-3-70), 129-30.
- Grants given from Discretionary Fund of Minister of Health and Family Planning, and Works, Housing and Urban Development during 1959-70. (XL—27-4-70), 80-81.
- Grants to persons out of Discretionary fund of Minister of Education. (XXXVIII—24-3-70), 122.
- Grants to schools and colleges. (XLI—15-5-70), 156.

**BHADORIA, A. S.—Contd.**

- Grants to students out of Education Minister's discretionary fund. (XL—24-4-70), 85.
- Guarantee for loans received by East India Hotels Ltd. (XLI—18-5-70), 226.
- Harassment of Harijan Employees of U.P. regional Office of E.P.F. Organisation. (XLI—14-5-70), 173-74.
- Help to rebel elements of India by Pakistan. (XLI—20-5-70), 161-62.
- Hindi noting and drafting in Ministries. (XLI—15-5-70), 105-07.
- Hindi Stenographers in Education Ministry. (XL—1-5-70), 114-15.
- Holding of examination for Hindi Stenographers by U.P.S.C. (XL—1-5-70), 119-20.
- Homoeopathic Central Council Bill. (XLI—18-5-70), 161.
- Import export through S.T.C. (XL—22-4-70), 129.
- Import of Chemicals of Soda. (XL—29-4-70), 101-02.
- Import of non-ferrous metals during 1969. (XXXIX—8-4-70), 85.
- Improvement in the qualities of Indian films. (XLI—7-5-70), 50.
- Income-tax due from Film Artists. (XXXVI—2-3-70), 39, 121.
- Income-tax due from Film companies. (XXXVIII—30-3-70), 109.
- Income Tax Evaders in Film Industry. (XXXIX—20-4-70), 92-93.
- Income-tax evasion by the persons in Film Industry. (XXXVI—2-3-70), 119-21. (XXXIX—6-4-70), 192.
- Income-tax paid by Film Companies. (XXXVI—3-3-70), 187-88.
- India's collaboration in industrial development in foreign countries. (XLI—20-5-70), 51.
- Industries in Pauri-Garhwal (U.P.). (XXXVIII—31-3-70), 114.
- Investigation by CBI of corruption cases. (XLI—8-5-70), 149.
- Irregularities in appointments in Banaras Hindu University. (XXXVII—9-3-70), 35.
- Israeli participation in International Conferences held in India. (XXXIX—8-4-70), 48.

**BHADORIA, A. S.—Contd.**

- Issue of Press Release in Hindi. (XLI—14-5-70), 139.
- Land to East India Hotel, Delhi at concessional rate. (XLI—18-3-70), 161.
- Landless unemployed. (XL—23-4-70), 10.
- Late arrival of Assam Mail and other Trains at Delhi, on 12th January, 1970. (XXXVI—24-2-70), 187-88.
- Loss incurred by Heavy Engineering Corporation Ltd., Ranchi. (XL—28-4-70), 160.
- Loss suffered by Fertilisers and Chemicals Travancore Ltd. (XL—4-5-70), 195.
- Manufacture of Steel Discs with Foreign Collaboration. (XXXIX—7-4-70), 101.
- Mining of Non-ferrous Metals. (XXXIX—6-4-70), 199-200.
- Movement of B.S.F. and C.R.P. in Punjab. (XXXVI—27-2-70), 105-06.
- Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 16-17.
- National Credit Plan. (XXXIX—20-4-70), 181-82.
- Nationalisation of Sugar Industry. (XXXVI—26-2-70), 32-33.
- Navketan International Films (P) Ltd. (XXXVI—3-3-70), 183-84.
- Non-implementation of central directives to Kerala. (XLI—15-5-70), 141-42.
- Non-implementation of Development Schemes of Telephone Exchanges and opening of Public Call Offices in U.P. due to non-availability of Telephone Equipment (XLI—14-5-70), 66.
- Number of broadcasting Stations in India (XLI—14-5-70), 137-38.
- Number of candidates for Presidential and Vice - Presidential Elections. (XXXVIII—24-3-70), 311-12.
- Number of displaced families in Delhi/ New Delhi evicted from Government accommodation by the Director of Estates, New Delhi (XXXVIII—30-3-70), 167.
- Objectionable scenes in 'Prem Pujari' passed by Board of Film Censors, (XXXIX—9-4-70), 155-57.
- Outstanding Amount of Income Tax against Film Producers. (XL—27-4-70), 147-48.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-1-70), 26-27.

**BHADORIA, A. S.—Contd.**

- Padma Shri and Padma Vibhushan Awards to Persons belonging to Film Industry. (XXXIX—17-4-70), 174-75.
- Pauri Hospital of Pauri Garhwal. (XXXIX—13-4-70), 163.
- Payment of Entertainment Tax by Cinemas in Delhi. (XXXIX—9-4-70), 167-68.
- Payment of films artists through LIC policies (XLI—11-5-70), 179.
- Payment of Income Tax by Film Companies. (XXXVIII—30-3-70), 109.
- Payment of Income-tax by Film Stars. (XXXIX—13-4-70), 194.
- Percentage load factor achieved by Air India on various routes. (XLI—15-5-70), 97.
- Pharmaceutical Production. (XL—4-5-70), 207-08.
- Planes of I.A.C. not yielding profit. (XL—1-5-70), 173-74.
- Policy of Delhi Administration in running temporary cinema houses. (XLI—7-5-70), 159-60.
- Pool price for Iron and Steel. (XL—28-12-70), 161.
- Price of cold drinks. (XLX—5-8-70), 85-86.
- Production of Requirement to rice for 1970 (XLI—14-5-70), 126-27.
- Production of Vijayanta Tanks (XXXVIII—1-4-70), 147.
- Progress made in Hindi work in the Ministry (XL—4-5-70), 112-13.
- Progress made in Installation of Transmitters. (XLI—14-5-70), 116-17.
- Prohibition in Pauri-Garhwal (XXXIX—7-4-70), 74-75.
- Promotion of Class IV Employees in Ministry of Home Affairs (XL—1-5-70), 120-22.
- Proposals to integrate rural credit with Cooperative credit and Credit from other banks. (XLI—18-5-70), 155.
- Propriety of State Lotteries. (XXXVII—13-3-70), 9.
- Public Sector Industries in Madhya Pradesh (XXXIX—6-4-1970), 71-72.
- Purchase of rum and whisky by different units in Army. (XL—22-4-70), 199.
- Purses presented to South Vietnam national liberation front delegation. (XLI—20-5-70), 84.

**BHADORIA, A. S.—Contd.**

- Recovery of Income-tax, Wealth Tax and Gift Tax from M/s. Cine Sales Corporation (XXXIX—20-4-70), 186-87.
- Reduction in price of fertilizer to boost Agricultural production. (XL—23-4-70), 62.
- Revolvers brought by a Delhi Magistrate from U.K. (XXXVII—9-3-70), 285.
- Satellite for national weather commission (XLI—8-5-70), 42.
- Scheme for compulsory amalgamation of small Coal Mines. (XXXIX—13-4-70), 165.
- Seizure of Hashish meant for smuggling into USA. (XXXVII—16-3-70), 2-18.
- Seizure of smuggled Sugar. (XL—4-5-70), 196-97.
- Selection of Players for Next Olympic Games. (XXXIX—10-4-70), 76.
- Separate Roster and Select List for S.C. and S.T. Employees of U.P. Regional Office of RPF Organisation. (XLI—14-5-70), 175-76.
- Serving of liquor in Ashoka Hotels Ltd. New Delhi on Dry Days. (XL—1-5-70), 59-60.
- Setting up of a new metallurgical design institute with Soviet Assistance. (XLI—19-5-70), 115.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 7-19.
- Shift in Russian Stand on Kashmir (XXXVIII—1-4-70), 62.
- Shiv Sena activities. (XLI—15-5-70), 74-75.
- Shortage of Tyres and Tubes. (XLI—12-5-70), 75.
- Slum clearance schemes in Capital Cities. (XLI—18-5-70), 162.
- Small car project. (XXXVI—3-3-70), 197-99.
- Smuggling of Mica to China through Hongkong. (XXXVIII—1-4-70), 145.
- Sources of Income of Film Finance Corporation. (XXXIX—9-4-70), 157.
- Stay of foreign tourists in hotels run with foreign collaboration. (XXXIX—10-4-70), 187.
- Strike by D.M.C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.

**BHADORIA, A. S.—Contd.**

- Subsidised fuel for agricultural use (XLI—7-5-70), 137-38.
- Suger production during 1969-70. (XLI—7-5-70), 158-59.
- Supply of Chemical Fertilisers to U.P. (XL—23-4-70), 186.
- Supply of Iron ore by private mine owners to Rourkela Steel Plant. (XL—28-4-70), 63.
- Supply of Tractors by U.S.A. (XXXVII—5-3-70), 79-80.
- Survey for development of Foreign Trade During 1969-70. (XL—29-4-70), 185.
- Telephones in Rural areas. (XL—30-4-70), 62.
- Tourist office at Pauri Garhwal District. (XXXVI—27-2-70), 165-66.
- Tractor Factory in Public Sector. (XXXVI—3-3-70), 59.
- Tractors received as Gift from Foreign Countries and their Distribution. (XXXVII—4-3-70), 69-70.
- Transshipment of Pakistan goods to Nepal through Calcutta port. (XLI—6-5-70), 108-09.
- UGC grants to universities in West Bengal and UP. (XLI—8-5-70), 147.
- Use of heavier petroleum fractions as raw materials for fertilisers (XLI—11-5-70), 201-02.
- Utilisation of Foreign Exchange earned from sale of Indian Goods to Foreign Tourists. (XXXIX—13-4-70), 163-66.
- Utilisation of fund meant for translation of manuals literature. (XLI—8-5-70), 138.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 17-18.
- Violation of Import/Export Regulation (XXXIX—8-4-70), 155-56.
- Wagon deal with U.S.S.R. (XXXVI—25-2-70), 32.
- Watch on the Activities of opposition M.Ps. (XXXVIII—24-3-70), 108.
- Withdrawal of Indian Wireless Operators from Nepal. (XXXVI—25-2-70), 65-66.
- Woollen industry working at low capacity. (XL—29-4-70), 184.
- Work done by official language (Legislative) Commission during 1969-70. (XLI—19-5-70), 45.



**BHADOARIA, A. S.—Contd.**

Workers killed in Roti-Bati and Girmit Colliery Riots in Asansol. (XXXVIII—24-3-70), 108.

Workers removed from service in East Neeemcha colliery. (XXXVIII—26-3-70), 95.

Writing off of Tax Arrears against Shri Haridas Mundra. (XXXIX—20-4-70), 28.

*Debates*

Publication of a defamatory letter in the Hindustan Times re. Shri Madhu Limaye etc. (XXXIX—20-4-1970), 253-54.

D.G., 1970-71. Min. of Defence. (XL—28-4-70), 236-43.

**BHAGABAN DAS, SHRI:**

Absorption of employees of River Steam Navigation Company in Inland Water Transport Corporation. (XXXIX—10-4-70), 172.

Academic qualifications of Members of the study team on Staff Reorganisation of A.I.R. (XXXVII—5-3-70), 113.

Acquisition of land in West Bengal for Central Forces. (XL—1-5-70), 167.

Agitation in Andaman and Nicobar group of islands. (XL—1-5-70), 154-55.

Allotment of land to landless persons (XXXVII—5-3-70), 80-83.

Amalgamation of Air Corporations. (XL—1-5-70), 168-69.

Amendment of the Constitution for land reforms. (XXXVII—12-3-70), 74-76.

Amount granted by nationalised banks to transport operators in Delhi. (XLI—11-5-70), 84-85.

Application for Soda Ash plant by companies other than Tata Chemicals. (XXXVIII—30-3-70), 78.

Applications pending for Telephone connections in Calcutta. (XXXVI—26-2-70), 216.

Appointment of Muster Roll Employees in Bokaro Steel Plant. (XXXVI—3-3-70), 82-83.

Arbitrary Retrenchment in Collieries in Bihar and West Bengal. (XXXVI—26-2-70), 119.

Assistance given by Industrial Finance Corporation to one Industrial Group. (XXXVI—23-2-70), 29-32.

**BHAGABAN, DAS SHRI—Contd.**

Attack on procession in Bihar. (XLI—15-5-70), 75-76.

Average consumption of fertilizer per Hecter. (XXXVII—5-3-70), 119-21.

Blindness cases in India. (XXXVI—23-2-70), 56-58.

Cases of Staff Artistes of A. I. R. pending with Govt. Labour Machinery. (XXXVII—2-3-70), 91.

Charges against Office-bearers of Indian Oil Workers Union. (XXXVI—2-3-70), 122.

Closure of Companies Registered Under Companies Act. (XXXVI—24-2-70), 42-43.

Control over Companies receiving loans and Capital from Govt.-sponsored Financial Institutions. (XXXVII—10-3-70), 38-39.

Criteria for recognition of Trade Unions of Seamen. (XXXVII—13-3-70), 45-46.

Delicensing of Marketing of fertilizer consumptions. (XXXVI—26-2-70), 53.

Demonstration by Raniganj-Asansol Coal Belt workers before Regional Labour Commissioner, Asansol. (XXXVII—12-3-70), 120-21.

Deployment of Central Industrial Security Force at Durgapur. (XXXVI—27-2-70), 111.

Dhouri Colliery in Dhanbad District, Bihar. (XXXVII—12-3-70), 122-23.

Enquiry against Birla Group of Companies. (XXXVI—2-3-70), 39-41.

Enquiry commission for abolition of contract system in Coal Mines. (XXXVII—12-3-70), 8-13.

Establishment of Minor Irrigation Corporation. (XLI—7-5-70), 68-69.

Evicted adivasis in Heavy Engineering Corporation, Ranchi. (XXXVI—3-3-70), 83-84.

Exchange of Indian Coal for fish from East Pakistan. (XXXVII—11-3-70), 104.

Excise duty on iron safes. (XLI—11-5-70), 129-30.

Expenditure from Home Minister's Discretionary Fund. (XL—1-5-70), 168.

Expenditure on Railway Yard Near Jogigpa Inland Water Transport Terminal in Assam. (XXXVI—3-3-70), 93-94.

Extent of gold and silver smuggled into India. (XXXVI—2-3-70), 123-24.

**BHAGABAN DAS, SHRI—Contd.**

- Facilities for Nepalese trade at Indian ports. (XLI--8-5-70), 57.
- Forfeiture of property as Penalty for Tax Evasion. (XXXVI--2-3-70), 86.
- Growth rate in the National Economy. (XXXVI--2-3-70), 115-16.
- Hajijams operated for vasectomy in Kundari Village, UP. (XXXIX--13-4-70), 86-87.
- Honorarium to employees of foreign Traffic Accounts Office, Delhi (Western Railway). (XXXVII--10-3-70), 96-97.
- I. A. G. Flights to and from Silchar (Assam) cancelled and delayed. (XXXVIII--24-3-70), 145-46.
- Implementation of Award of Second Pay Commission with regard to Chargemen in Fertiliser Corporation of India (XXXVI--26-2-70), 120-21.
- Implementation of Coal Wage Board Recommendations in collieries in Korba Region. (XXXVI--26-2-70), 57.
- Implementation of recommendations of coal Wage Board. (XXXVII--5-3-70), 31-22.
- Increase in the Export of Permanent Magnets Co. (XXXVII--18-3-70), 94-95.
- Investigation into the Assets of Shri Atulya Ghosh. (XXXVI--27-2-70), 98-99.
- Issue of Industrial Licences to Birlas. (XXXVI--24-2-70), 111-12.
- Issue of Pass Book of General Provident Fund to Class IV Staff of Agricultural Offices of Civil Wing of P & T Department. (XXXIX--9-4-70), 157-58.
- Job security for seamen in Calcutta. (XXXVII--9-3-70), 141.
- Leaflets against Bengalis. (XXXVIII--24-3-70), 191.
- Loans to States for various Housing Schemes (XXXVII--9-4-70), 322.
- Loss of foreign exchange due to fall in export of footwear to U. S. S. R. (XXXVII--11-3-70), 103-04.
- Low Production of Flasks. (XXXVII--4-3-70), 90.
- Luxury Hotels by A. I. R. India. (XXXVII--9-3-70), 137.
- Luxury hotels in Calcutta. (XXXVIII--3-4-70), 89-81.
- Malpractice in No. 18 seam of Bhaga Band Collieries at Avalgaria, Dhabad (Bihar) by Bird and Company. (XL--23-4-70), 207.

**BHAGABAN DAS, SHRI—Contd.**

- Materials pilfered by Officials of Farakka Barrage. (XXXVII--18-3-70), 96-97.
- Meeting of Accounts Staff of Western and Northern Railways. (XXXVII--10-3-70), 96.
- Modernisation of TISCO (Jamshedpur) (XXXVII--10-3-70), 95-96.
- Muster Roll Employees in Bokaro Steel Plant. (XXXVI--3-3-70), 95-96.
- Non-availability of Sangle Yarn at Controlled Prices to Bhagalpur Weavers. (XXXIX--8-4-70), 79-80.
- Non-Scheduled Air-Service from Calcutta to Raoul. (XXXIX--17-4-70), 156.
- Number of Bills received from West Bengal for President's Assent. (XL--1-5-70), 87.
- Policy re. transfer of Officers from Calcutta area. (XLI--5-8-70), 101.
- President's Assent to West Bengal Subsistence Allowance Bill. (XXXVII--13-3-70), 118.
- Promotion to programme staff Cadre (Regular). (XXXIX--9-4-70), 151.
- Raising of debits against the stations by the Accounts Department. (XL--28-4-70), 132.
- Reinstatement of Central Government Employees. (XXXVI--27-2-70), 87-88.
- Report of Committee on Prevention of Pilferage of Drugs. (XL--27-4-70), 195-96.
- Representation from Employees of Shakurbasti Shed, Delhi Division for appointment of Tughlakabad Shed, (Northern Railway). (XXXIX--7-4-70) 75-76.
- Resentment of Young Scientists against old Scientists. (XXXVII--13-3-70), 119-20.
- Resumption of houses and compensation paid in Punjab and U. P. cantonments, (XLI--13-5-70), 124.
- Scheme to provide financial aid and Training to Unemployed Engineers/Technicians. (XXXVI--27-2-70), 66-68.
- Separate Electorate for scheduled Castes and Scheduled Tribes. (XXXVI--2-3-70), 79.
- Setting up of fertilizer plant by Birlas in Goa *vis-a-vis* Dutt Committee recommendations. (XXXVI--23-2-70), 89-90.
- Setting up of three coal based fertilizer plants. (XXXVII--16-3-70), 41-43.

**BHAGABAN DAS, SHRI—Contd.**

Shortage of drinking water for workers of Surakshar Galleries under N.C.D.C. (XXXVII—16-3-70), 129.

Shortage of steel for Engineering Industry. (XXXVII—17-3-70), 66-67.

Souvenir on Gandhi Darshan. (XXXVII—9-3-70), 96.

Stay of Officers of Accounts Deptt. in Calcutta area. (XLI—5-5-70), 101-02.

Suggestion from U. N. O. on land reform. (XXXVI—26-2-70), 46.

Supply of Sub-Standard Foodgrains for Defence Consumption. (XL—23-3-70), 30-49.

Suspension of a T.T.I. for demonstration before Divisional Superintendent, Eastern Railway, Asansol. (XXXVI—3-3-70), 81.

Suspension of Leaders of India Oil Workers' Union by Calcutta Branch of Indian Oil Corporation. (XXXVII—30-3-70), 66.

Tender submitted by C.I.W.T. for Railway ship Repair Job in Assam. (XXXVII—13-3-70), 82-83.

Threat of Closure of Howrah-Amra and Howrah Sheakhala Railway. (XXXVII—12-3-70), 1-7.

Trusts under the Control of Shri Goenka and his Association. (XXXVI—23-2-70), 88-89.

Use of components made by small scale Industries in large Industrial Units (XXXVI—3-3-70), 38-40.

Utilisation of employees by officers for private work in Andaman and Nicobar Administration. (XXXVI—27-2-70), 110-11.

Vacant posts of artisan in different Trades in Northern Railway. (XXXIX—7-4-70), 88.

Wage of Workers in China Clay and Mines in West Bengal. (XXXVII—5-3-70), 113-14.

Wastage in Engineering Design Talent (XXXVII—13-3-70), 118-19.

*Debates*

Banking Laws (Amendment) Bill, (XXXVII—13-3-70), 288.

D. G. 1970-71 :

Min. Steel & H. E. (XXXIX—20-4-70), 273-77.

Calcutta Port (Amendment) Ordinance (Res.). (XXXVIII—31-3-70), 212-13.

**BHAGABAN DAS, SHRI—Contd.**

Calcutta Port (Amendment) Bill: consid. as passed by R. S. (XXXVIII—31-3-70), 213-15.

Manipur Budget 1970-71, D. S. G. (Manipur) 1969-70, D. G. (Manipur) 1970-71 (XXXVIII—25-2-70), 307-09.

**BHAGAT, SHRI B. R. :**

*Debates*

D. G., 1970-71. Ministry of Foreign Trade (XXXIX—13-4-70), 249-66.

Point of personal explanation. (XL—23-4-70), 356-57.

Reported Statement of the Minister of Foreign Trade (C.A.) (XLI—18-5-70), 230-43.

**BHAGVATI, SHRI :**

General Budget, 1970-71—General discussion. (XXXVII—11-3-70), 262-64.

Resignations of, (XXXVIII—16-3-70), 244.

**BHAKT DARSHAN, SHRI :**

*Debates*

D. G., 1970-71, Min. Ed. Y. S. (XL—21-4-70), 312-27.

**BHANDARE, SHRI R. D. :**

Alleged irregularities in Delhi Co-operative Tea House Limited, (XLI—7-5-70), 26.

Conference on Legal Aid held in New Delhi. (XL—28-4-70), 35.

Discrimination against buddhists in Ladakh (XXXVIII—3-4-70), 19.

Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 20.

Living conditions of harijans in Delh (XLI—12-5-70), 17-18.

*Debates*

B. O. H. (XLI—8-5-70), 172, 178.

Constitution (Amendment) Bill (Amendment of article 164) by Shri P. K. Deo. Consid. (24-4-1970), 277-81.

Constitution (Amendment) Bill, 1967 (Omission of Article 314) by Shri Madhu Limaye Consid. (XXXVIII—26-3-70), 361-62, 412, (XXXIX—10-4-70), 282-86.

D. G., 1970-71 :

Deptt. Soc. Wel. (XL—29-4-70), 281-86.

**BHANDARE, SHRI R. D.—Contd.**

Min. H. A. (XXXVIII—1-4-70), 258-63.

D. S. G. (Railways), 1969 70: (XXXVIII—28-3-70), 164-67.

Finance Bill, 1970.

Consid. (XL—4 5-1970), 266-68.

Foreign aid (Maintenance of Accounts) Bill by Shri Kanwar Lal Gupta Consid. (XXXVI—27-2-70), 292-94.

Matter under Rule 377 :

Vires of Rules of Procedure and Conduct of Business in Lok Sabha (XLI—8-5-70), 223-24.

North Eastern Council Bill :

Consid. (XLI—11-5-70), 293-94.

President's Address (M) (XXXVI—2-3-70), 299-302.

Prorogation of the Haryana Legislative Assembly (M) (XXXVII—4-3-70), 331-34.

Report of study team on prohibition (M) (XLI—7-5-70), 280-84.

Reports of University Grants Commission. (M) (XLI—13-5-70), 228-31.

Requisition and Acquisition of Immovable Property (Amendment) Bill Consid. Cl. (XXXVI—24-2-70), 279.

Right to Property (Res.) (XL—1-5-70), 275-79.

Unemployment Problem (Res.) (XXXIX—17-4-70), 250-53.

University Grants Commission (Amendment) Bill. Consid, as passed by R. S. (XLI—13-5-70), 228-31. Motion to pass (XLI—15-5-70), 241.

Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 242, 283-84.

**BHARATI, SHRI MAHARAJ SINGH :**

Additional assistance by Central Government to U.P. Government for implementing agreement with secondary schools teachers association. (XXXVIII—3-4-70), 154-55.

Agreement with Iran for supply of Crude Oil to Madras Refinery. (XL—27-4-70), 156-57.

Aid from various countries for research and experimental work pertaining to Defence. (XLI—20-5-70), 123.

Allegation against Postal Superintendent, Hoshiarpur. (XLI—14-5-70), 107-08.

**BHARATI, SHRI MAHARAJ SINGH—Contd.**

Allocation of funds for cultural programmes during Fourth Five Year Plan. (XL—24-4-70), 84.

Alternate raw material for production of fertilizer. (XL—4-5-70), 27-31.

Amendment to the representation of the People Act. (XLI—5-5-70), 5.

Average run per hour of electric diesel and steam engine. (XLI—5-5-70), 5-11.

Balance of Trade. (XLI—20-5-70), 122-24.

Carrying of passengers and goods by motor boats and steamers from Calcutta. (XL—24-4-70), 8.

Central Subsidy for supply of Electricity to smallscale Industries in States (XXXV—24-2-70), 227-28.

Changes in the system of Education (XXXVIII—24-3-70), 137.

Circulation of currency. (XLI—11-5-70), 11.

Collection of Excise duty on Khandsari (XXXIX—13-4-70), 109.

Comparative Expenditure on Transportation of petrol, Diesel and Kerosene through pipelines. (XXXVII—9-3-70), 1-8.

Consortium of Manufactures for producing Machine Tools. (XL—22-4-70), 79.

Construction of a Dam on Ganga at Kotari Bihal in Rishikesh. (XLI—6-5-70), 118.

Construction of a New Barrage on River Hindon in Meerut. (XLI—6-5-70), 17-18.

Construction of Broad-Gauge Line from Delhi Shahadara to Saharanpur. (XXXI—14-4-70), 27-28.

Construction of fertilizer plants in India (XXXVI—23-2-70), 126-27.

Construction of Lift Canals in Uttar Pradesh (XL—29-4-70), 115-16.

Construction of Meerut Rohta-Binauli Direct Telephone Line. (XXVIII—2-4-70), 105.

Construction of Reactor Research Centre, Kalpakam. (XXXVI—25-2-70), 136.

Construction of Supar Grids in the Country (XXXVII—4-3-70), 48-49.

Construction of Zero Energy Fast Reactor Station, Trombay. (XXXVI—25-2-70), 135.

Co-operative Banks in Uttar Pradesh (XL—30-4-70), 75.

Cost of electricity for Nagal fertilizer Factory (XXXVI—23-2-70), 127-28.

**BHARATI, SHRI MAHARAJ SINGH—**  
*Contd.*

Cost of Electricity in Ladakh. (XXXVI—25-2-70), 134-35.

Conversion of Metre-gauge Line from Daurala to Mawana into Broad-gauge. (XXXIX—14-4-70), 105.

Cultivation of Ginger during Fourth Plan Period. (XXXVI—28-2-70), 227.

Departmental Examination of Income Tax Officers. (XXXIX—13-4-70), 108-09, (XLI—18-5-70), 146.

Development of grapes crop for preparation of wine. (XXXVII—12-3-70), 59.

Development of Tarapore Atomic Energy Station. (XXXVII—11-3-70), 136.

Direct linking of Meerut Telephone Exchange with Delhi Telephone Exchange. (XXXIX—9-4-70), 130.

Discrimination against Buddhists in Ladakh. (XXXVIII—3-4-70), 22.

Electric train from Amritsar to Delhi via Saharanpur. (XLI—12-5-70), 121-22. "Engineers India Ltd." (XL—4-5-70), 83-84.

Establishment of Tractor Plant in Public Sector. (XXXVI—24-2-70), 227.

Exemption from payment of excise duty on sugar used by Fruits and vegetable Canning Industry. (XXXIX—6-4-70), 120-22.

Existence of a separate astrological Moon (XXXVII—13-3-70), 91.

Expansion of Nangal fertilizer Factory. (XXXVI—2-3-70), 127-28.

Expansion of Public Sector Industries Producing Mineral Oils. (XXXIX—6-4-70), 83-84.

Export of alumina (XLI—13-5-70), 102.

Export of Engineering Goods. (XLI—6-5-70), 118-19.

Export of Grapes. (XXXVII—5-3-70), 151-52.

Export of Jute to European Economic Community. (XXXVII—4-3-70), 26.

Extraction of Liquid Ammonia from thick crude Oil of Assam instead of Petrol. (XXI—2-3-70), 45-46.

Facilities to Indian Tourists going abroad (XXXVIII—24-3-70), 138.

Fall in Export of Fruit. (XXXVII—18-3-70), 18-3-70), 73-75.

Fall in imports. (XLI—6-5-70), 8.

**BHARATI, SHRI MAHARAJ SINGH—**  
*Contd.*

Fall in price of Potatoes. (XXXVI—26-2-70), 225-26.

Fall in production of cotton due to non-availability of cotton seeds. (XL—30-4-70), 14.

Family planning Progress amongst Poor and Backward Classes and Muslims. (XXXIX—6-4-70), 122.

Finalization of Kishan Dam. (XXXVIII—1-4-70), 129.

Foreign exchange earned by consultancy and technical services of India. (XLI—13-5-70), 91.

Foreign Exchange earned from Foreign Tourists. (XXXVIII—24-3-70), 41.

Gur production (XLI—7-5-70), 106-07.

Handling of Import and Export Trade through Indian Ships. (XXXVII—13-3-70), 155.

High prices of fertilizers in India as compared with Foreign countries. (XXXVIII—26-3-70), 229-30.

High sale price of bone fertilizer (XXXIX—16-4-70), 75.

Hotel Facilities for Tourists. (XXXVII—13-3-70), 64-65.

Hydel capacity of Jammu and Kashmir, (XXXIX—8-4-70), 12.

Import of Edible Oils. (XXXVII—5-3-70), 11-12.

Imports of food grains under PL-480 Agreements. (XLI—14-5-70), 97-98.

Improvement in Kit supplied to Jawans (XL—29-4-70), 41-42.

Inability of sugar mills to crush sugar cane in North India. (XXXIX—16-4-70), 11-22.

Increase in Gur price. (XXXIX—9-4-70), 130-31.

Indian collaboration foreign countries. (XLI—13-5-70), 103.

Indo-U. S. S. R. Agreement on Forest Wealth of Jammu and Kashmir. (XXXIX—14-4-70), 77.

Inquiry into accounts of Bharat Krishak Samaj. (XXXIX—13-4-70), 3.

Installation of Telephones in M. P.'s Home Towns/Villages. (XXXVII—5-3-0), 35.

Interest on loans received from foreign countries. (XL—4-5-70), 120-21.

Introduction of Crop Insurance. (XXXIX—9-4-70), 103-04.

**BHARATI M. S.—Contd.**

- Irrigation and power project run with the assistance of World Bank and United Nations Organisations. (XXXVII—11-3-70), 63.
- Land ceiling in various States. (XLI—14-5-70), 6-22.
- Land under canal irrigation in entire country. (XXXVII—11-3-70), 135-36.
- Laying of four railway lines on the bridge over Hindon river. (XLI—19-5-70), 94-95.
- Letter written by M. P. to Minister of Defence regarding Pay scales of Meter Readers. (XXXVII—11-3-70), 136-38.
- Loan from world bank for setting up steel plants. (XLI—19-5-70), 39-40.
- Loans given to shipping companies by Government (XXXVIII—3-4-70), 156.
- Long term master plan for construction of dams. (XLI—20-5-70), 123-24.
- Loss incurred by Sindri Fertilizer Factory during Last Year. (XXXVII—9-3-70), 312.
- Loss in production at Nangal Fertilizer Factory due to inadequate supply of Electricity. (XXXVII—9-3-70), 311.
- Machine for separating Soyabean from Husk. (XXXVI—26-2-70), 226.
- Manufacture of discs for tillers and tractors (XL—21-4-70), 101-02.
- Manufacture of large size atomic Fast Breeder Reactor. (XL—22-4-70), 176.
- Manufacture of Machines at Heavy Engineering Corporation, Ranchi. (XXXVI—3-3-70), 108-09.
- Manufacture of tractors and power tillers. (XL—21-4-70), 38-40.
- Manufacturing of Cement poles. (XL—29-4-70), 116-17.
- Memorandum by Daily Passengers' Association, Delhi, Shahdara and Ghaziabad (XLI—19-5-70), 16.
- Memorandum submitted by Electricity Advisory Council for additional funds for Fourth Five Year Plan. (XL—22-4-70), 177.
- Mileage to be covered by Government and private Buses during Fourth Plan Period. (XXXVII—9-3-70), 161.
- Military Hardware recovered from Traders in Bargonda in Mhow Cantonment. (XL—22-4-70), 112.
- Minerals found in areas of Himalyas and U. P. (XLI—18-5-70), 147.

**BHARATI M. S.—Cont d.**

- Mobile customs service for farmers in Punjab. (XXXVII—12-3-70), 25.
- Modi Spinning and Weaving Co. Ltd., (XXXVII—10-3-70), 6.
- Non-Recoverable amount of loans given by Industrial Finance Corporation. (XXXVI—2-3-70), 65-66.
- Non-reimbursement of telephone Bill of Members of Parliament due to recovery of extra charge in absence of Telephone Exchange in that area. (XL—23-4-70), 83-85.
- Percentage of soyabean used in Baby Food and its source of purchase. (XL—30-4-70), 47.
- Policy re procurement of Soyabean. (XXXVI—26-2-70), 225.
- Preparation of Fibre and Starch from Banana Tree. (XXXVIII—30-3-70), 98.
- Preservation and Canning of Mangoes for Export. (XXXVII—4-70), 108.
- Procurement of Soyabeans and its use (XXXIX—9-4-70), 131-32.
- Production and Consumption of Tin Plates (XL—28-4-70), 12.
- Production and Demand of liquid fuel Gas (XXXVI—23-2-70), 128.
- Production of caffeine from Tea Waste. (XXXVII—11-3-70), 85-86.
- Production of lactone Milk under Fourth Plan. (XXXVII—12-3-70), 209-10.
- Production of Molasses. (XLI—18-5-70), 93.
- Production of Papaia and Pectin. (XXXIX—3-4-70), 64-65.
- Production of Steel Plates and Steel Sheets (XL—28-4-70), 86.
- Production of Tractors in Government Factories at Pinjore and Durgapur. (XXXVI—3-3-70), 46-47.
- Production of tri sodium phosphate in Always rare earth factory. (XLI—13-5-70), 101.
- Production of triple superphosphate in Hindustan Zinc Ltd. (XLI—11-5-70), 149-50.
- Production of variety of oranges and Banana which are popular in Foreign Countries for export. (XXXVII—26-3-70), 211-12.
- Profits earned by Planning and development division of Sindri Fertilisers. (XXXVII—9-3-70), 310.

## BHARATI M. S.—Contd.

- Progress at Trombay Fertilisers Factory Extension Project. (XL—27-4-70), 150.
- Progress in Seed Production Project in Tarai Area of Uttar Pradesh in Co-operation with U. N. O. (XL—30-4-70), 120-21.
- Progress in setting up factories for Manufacture of B'a'y Food. (XXXIX—7-4-70), 67-68.
- Project for Tusar Cocoon by rearing Silk Worm in Himalayan Valley. (XL—29-4-70), 75.
- Proposal regarding Amalgamation of Air India and Indian Airlines. (XXXVI—27-2-70), 174.
- Proposal to augment River and Canal Navigation Route. (XXXVII—13-3-70), 154-55.
- Protein produced at Gujarat Oil Refinery. (XXXVI—23-2-70), 128-29.
- Providing of loans to farmers by Private Institutions. (XLI—18-5-70), 142.
- Provision of shed at Platform No. 1 at Meerut Railway Station (XLI—19-5-70), 95.
- Publication of "Agro-industries" Regional Languages. (XXXVI—3-3-70), 108.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Reclamation of dacoit-infested land. (XXXVII—5-3-70), 85-86.
- Reduction in price of fertiliser consequent on fall in price of sugarcane gur and Khandsari. (XLI—7-5-70), 39.
- Relaxation of import regulations. (XXXVIII—25-3-70), 38-39.
- Ripening of Mango through Hot Water Treatment. (XXXVII—5-3-70), 152-53.
- Rise in price of Steel. (XXXVI—24-2-70), 18.
- Road tax charged on tractor trailers used for transporting agricultural goods. (XL—24-4-70), 73.
- Rules for Realising Electricity Charges in Punjab andaryana. (XXXIX—8-4-70), 116-17.
- Sale of Agricultural Equipments by Agro-Industries Corporation, Uttar Pradesh. (XXXVII—12-3-70), 138.
- Sale of fertilisers by Israel to India. (XXXVII—1-4-70), 128.
- Sale of Forged Postal Stationery from G.P.O. Delhi. (XXXIX—9-4-70), 37.

## BHARATI M. S.—Contd.

- Sale of Spurious High Speed Diesel and Petrol at Petrol Pumps. (XLI—18-5-70), 147.
- Scarcity of Kerosene Oil in North Uttar Pradesh. (XXXIX—20-4-70), 131.
- Setting up of an Atomic Power House by Belgium in Pakistan. (XXXVII—18-4-70), 106-07.
- Setting up of Atomic Establishment in U.P. (XL—22-4-70), 179.
- Setting up of Atomic Plants during 5th Five Year Plan. (XXXVIII—1-4-70), 130.
- Setting up of factories for producing organic manure from Garbage. (XLI—7-6-70), 64-65.
- Setting up of Industrial Estates of Landless people. (XXXIX—7-4-70), 41.
- Setting up of Rocket Launching Station on the Eastern Coast. (XXXVII—4-3-70), 127.
- Setting up of Shoe Factories in Public Sector for Export of Shoes. (XXXIX—8-4-70), 118.
- Setting up of Soyabean based industries. (XLI—14-5-70), 108.
- Short Supply of Telephone Material by Indian Telephone Industries and its effect on Development of Meerut Division (XXXVIII—2-4-70), 37-38.
- Sources of Capital of I. F. C. (XXXVI—2-3-70), 66-68.
- Standardisation of electric and diesel pumping sets. (XL—21-4-70), 100-01.
- Standardisation of Machinery Parts (XXVI—4-2-70), 228-29.
- Steps to increase production of Telephone Cable for Extension of Telephone Service (XXXIX—9-4-70), 50-51.
- Substitute to oil cakes for cattle in non oil mill areas. (XXXIX—16-4-70), 75.
- Sugar Policy. (XXXVI—25-2-70), 6-7.
- Supply of Electricity to Birlas from Riband Dam. (XXXVII—18-3-70), 45-46.
- Supply of new uniforms to Jawans after the surrender of old ones. (XLI—13-5-70), 100.
- Supply of Uncovered wagons to Sindri Fertilizer Factory. (XXXVII—10-3-70), 58.
- Survey of Kaleshwar, Shivpuri and Tehri Dams. (XL—22-4-70), 178.

**BHARATI M. S.—Contd.**

- Survey of export of Fruits and Vegetables. (XXXVII—4-3-70), 126-27.
- Survey of land for location of subsoil water and installation of tubewells on that basis (XL—4-5-70), 88-89.
- Target of procurement of foodgrain fixed for 1970-71. (XXXIX—16-4-70), 77.
- Technique for Extraction of Pulses. (XXXVII—5-3-70), 153.
- Territorial waters of India. (XLI—6-5-70), 35-36.
- Training of workers and Management in small scale Industries. (XXXVIII—24-3-70), 83-84.
- Use of Telephone Exchange building at Meerut. (XXVIII—2-4-70), 104-05.
- Use of Tractors for non-Agricultural purposes. (XL—23-4-70), 91-92.
- Visit by Israeli Irrigation and Agricultural experts. (XXXVIII—1-4-70), 130.
- Visits by Members of Parliament abroad (XXXVII—9-3-70), 176.

*Debates*

- Additional Duties of Excise Goods of Special Importance (Amendment) Bill Consid. (XXXVI—24-2-70), 352-54.
- D. G. 1970-71 :
- Min. Irrigation and Power. (XXXIX—9-4-70), 215-21.
- General Budget, 1970-71—General discussion. (XXXVII—10-3-70), 335 (11-3-70), 213-25.

**BHARGAVA SHRI B. N. :***Debates*

- D. G. 1970-71 :
- Min. of Irrigation and Power. (XXXIX—9-4-70), 203-07.

**BHATTACHARYYA, SHRI G. K. :**

- Castor Seeds Cure for Rheumatism. (XL—4-5-70), 56.
- Colapse of super-structure of a construction work at Bokaro Steel Project. (XXXVIII—31-3-70), 156.
- Development of national parks in the country. (XLI—15-5-70), 6.
- Opposition to automation on Railways (XLI—19-8-70), 2.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 61.

**BHATTACHARYYA SHRI G. K.—Contd.**

- Reservation of seats in medical colleges for students who serve in rural areas. (XLI—11-5-70), 218.
- Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 9-10.
- Writing off of Tax Arrears against Shri Haridas Mundhra. (XXXIX—20-3-70), 24.

*Debates*

- Annual Reports of University Grants Commission (M). (XLI—12-5-70), 227-33.
- Constitution (Amendment) Bill : (Amendment of article 174) Ins. (XXXIX—10-4-70), 281.
- Constitution (Amendment) Bill : (Omission of article 314) by Shri Madhu Limaye Consid. (XXXIX—10-4-70), 314-18.
- University Grants Commission (Amendment) Bill :
- Consid. as passed by R.S. (XLI—12-5-70), 227-33 Consid. Cl. (XLI—15-5-70), 229.
- West Bengal State Legislature (Delegation of Powers) Bill : Consid. (XL—23-4-70), 343-47.

**BHONSLE, SHRIMATI VIJAYAMALA :**

- Leave of absence. (XXXIX—14-4-70), 181-82.

**BIRLA, SHRI R. K. :**

- 1970-71 as medical year. (XLI—11-5-70) 25-28.
- Abolition of control on foodgrain in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.
- Absorption of left overs of 1959 and 1960, examinations to the grade of section officer (XLI—15-5-70), 60.
- Abusing of a Pres. Correspondent by Australian Captain Lawry at Calcutta Cricket Test Match. (XXXIX—10-4-70), 185.
- Achievement of production target at Khetri Copper Project. (XXXVI—23-2-70), 192-93.
- Activities of Naxalites. (XXXVII—13-3-70), 161.
- Agrarian unrest. (XXXIX—10-4-70), 42.
- Air-Strip use by smugglers near Bombay (XXXV—1—13-3-70), 101.
- Amount of import bills. (XXXVII—11-3-70), 95-98.



**BIRLA SHRI R. K.—Contd.**

- Anti-Cancer activity of Curry Leaves (XXXVII—9-3-70), 390.
- Applications for issue of licences for setting up industries in Rajasthan. (XLI—19-5-70, 88-89.
- Assistance for Drought-affected Areas of Rajasthan. (XXXVI—26-2-70), 219.
- Assistance to States. (XL—27-4-70), 54-55.
- Ban on Export of Scrap. (XLI—12-5-70), 19-22.
- Blindness costing Rs. 10,000 crores to the country. (XXXIX—13-4-70), 172-73.
- Boosting of Export by Public Undertakings. (XXXVI—2-3-70), 73-74.
- Branches of Major scheduled Banks. (XXXVII—9-3-70), 392.
- Branches of nationalised banks opened in Rajasthan. (XLI—11-5-70), 144-45.
- Building of buffer stock of scarce raw materials by State Trading Corporation. (XL—29-4-70), 60.
- Compa n for early detection of Cancer. (XLI—11-5-70), 6.
- Capital from Abroad. (XXXIX—6-4-70), 169.
- Central Scheme for tubewells, open wells and lift irrigation scheme in Rajasthan under Fourth Plan. (XL—23-4-70), 73-74.
- Centres criticism by Governors. (XXXVII—13-3-70), 42-43.
- Centres for farmer's education and Training under High Yielding Varieties programmes (XXXVII—12-3-70), 98-100.
- Change in Commerce Course of various Universities. (XXXVII—13-3-70), 70.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Committee on public Relations Objectives of Public Undertakings. (XL—27-4-70), 213-14.
- Concern by F.I.C.G.I. on increasing Unemployment. (XXXVI—26-2-70) 137-28
- Connecting mining site of Khetri project with Chirawa Railway Station. (XX-XVIII—31-3-70), 96.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Construction of quarters for Central Government Employees under Fourth Plan (XL—27-4-70), 184-85.

**BIRLA SHRI R. K.—Contd.**

- Construction of Railway lines by India in Iraq and Syria. (XXXVI—24-2-70), 49-50.
- Consumption of sugar. (XLI—7-5-70), 44-45.
- Contacts of Delhi Associations with Foreign Embassies. (XLI—6-5-70), 67.
- Control on Bank Advances against oil seeds, cotton and foodgrains. (XXXVII—9-3-70), 74.
- Conversion of Metre-Gauge Lines into Broad-Gauge lines during fourth Plan (XXXIX—7-4-70), 134.
- Cost of collection of income tax on small incomes. (XLI—11-5-70), 143.
- Country's Population Control Programme. (XXXVIII—30-3-70), 143.
- Crisis in Radio Industry in small sector. (XL—29-4-70), 84-85.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Damage to Central property in States. (XXXVII—9-3-70), 175.
- Decentralisation of powers of P. & T. Department. (XLI—7-5-70), 130-31.
- Demand for Power for Industrial and Agricultural Projects in Northern Region. (XXXIX—8-4-70), 134.
- Deterioration in Law and order situation in States. (XXXVII—9-3-70), 55.
- Development of backward areas in Various States. (XXXVI—25-2-70), 35-37.
- Development of new electric locomotives for Indian Railways. (XLI—19-5-70), 17-22.
- Development of Small Scale Industries in Rajasthan. (XXXIX—14-4-70), 62.
- Dieselisation of Indian Railways. (XLI—12-5-70), 111-12.
- Display of boardings for 'Nirodh' in Delhi (XXXIX—13-4-70), 156-57.
- Diversification of Production by H. M. T. (XXXIX—7-5-70), 53-54.
- Drinking water facilities for the rural folk. (XXXVII—9-3-70), 391.
- Effect of Taxation Proposals in Union Government Budget on State Budget Proposals. (XXXIX—6-4-70), 169-70.
- Expenditure on Coal and Programme of Dieselisation of Railways. (XXXIX—7-4-70) 133.

**BIRLA SHRI R. K.—Contd.**

- Export of Bicycles. (XXXVIII—1-4-70), 100.
- Export of Liquor. (XXXVII—4-3-70), 128-29.
- Export of salt. (XXXVII—11-3-70), 27-29.
- Export of Salt to Nepal and other Countries. (XXXVI—3-3-70), 210-11.
- Export of Textiles. (XXXVII—4-3-70), 59-60.
- Export of woollen hosiery through S. T. C. (XXXVII—11-3-70), 176-77.
- Export Trade. (XXXVII—11-3-70), 176
- Export trade during 1969-70. (XXXVIII—1-4-70), 22.
- all in imports. (XLI—6-5-70), 8-9.
- in Industrial Production. (XXXVI—24-2-70), 169.
- Fall in production of oilseeds (XLI—7-6-70), 85-87.
- Family Planning in Cattle. (XXXVI—26-2-70), 55-56.
- Financial Assistance to Rajasthan for minor Irrigation Schemes during 1969-70. (XXXIX—9-4-70), 110-11.
- Fixation of aluminium price by Bureau of Industrial Costs and prices. (XLI—18-5-70), 92.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Foreign collaboration in hotel industry. (XL—24-2-70), 28.
- Foreign exchange earned from exports of railway equipments. (XLI—20-5-70), 70-71.
- Formation of Senas in States. (XXXIX—10-4-70), 55.
- Gift of Chapati making machine by U. N. I. C. E. F. (XLI—7-5-70), 130.
- Green revolution in States. (XXXIX—16-4-70), 34.
- Guide-Lines for projecting Indian Image in Foreign Countries. (XXXIX—8-4-70), 136.
- Guidelines for the growth of public and private sectors. (XXXVIII—24-3-70), 319-20.
- Impact of Taxation Policy on Economic Growth. (XL—27-4-70), 45-46.
- Implementation of socialistic programmes (XLI—20-5-70), 138-39.

**BIRLA SHRI R. K.—Contd.**

- Import of aluminium. (XLI—20-5-70), 49.
- Import of foodgrains in 1970. (XLI—14-5-70), 152-53.
- Import of Mineral Oils. (XLI—18-5-70), 197.
- Import of Nickel. (XLI—6-5-70), 81-82.
- Import of T. V. Receivers proving a hindrance in the way of T. V. Expansion programme. (XXXVII—18-3-70), 72-74.
- Import substitution programme. (XXXVIII—31-3-70), 26.
- Improvement in the Working of Public Undertakings. (XXXVI—3-3-70), 169-70.
- Incidence of Taxation in India. (XXXVIII—30-3-70), 133.
- Inclusion of members of State Legislative Assemblies and Councils in Parliamentary and Government sponsored delegations. (XL—24-4-70), 62.
- Increase in Adulteration of Food. (XLI—18-5-70), 114.
- Increase in inter-State disputes over rivers. (XXXIX—8-4-70), 135-36.
- Increase in Labour Unrest. (XXXIX—9-4-70), 46.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Indian Pavilion at EXPO '70. (XLI—6-5-70), 80-81.
- Indo-Ethiopian Collaboration. (XL—22-4-70), 101.
- Industrial projects set up in Foreign Countries. (XXXVII—4-3-70), 58-59.
- Industrial Revolution in the country. (XL—28-4-70), 1-7.
- Industrial Survey of untapped resources. (XL—28-4-70), 83.
- Industrial unit in Jhunjhunu (Rajasthan). (XXXVII—17-3-70), 41-43.
- Inspection tour by Railway Minister. (XXXIX—14-4-70), 52.
- International Hockey Tournament held in Bombay. (XXXIX—10-4-70), 184.
- Inter-State Clashes. (XLI—15-5-70), 55.
- Introduction of diesel locomotives in Rajasthan and Gujarat States. (XXXVIII—31-3-70), 97.
- Issue of Import Licence. (XXXVII—18-3-70), 58.

**BIRLA SHRI R. K.—Contd.**

Issue of warrants against persons involved in murder assault or arson cases in West Bengal. (XLI—24-4-70), 121.

Jobs for Graduate Engineers. (XXXVI—27-2-70), 127-28.

Loans to medical personnel and doctors by nationalised Banks. (XL—4-5-70), 117-18.

Loss due to Chandigarh agitation in Punjab and Haryana. (XXXVII—5-3-70), 159-60.

Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXVI—3-3-70), 67-68.

Manufacture and distribution of 20 HP tractors. (XL—21-4-70), 52.

Manufacture of electronic wrist watches. (XXXVII—17-3-70), 94-95.

Market borrowing during the current Financial Year. (XLI—18-5-70), 10.

Meeting of national integration council. (XL—24-4-70), 22.

Migration of Africa Indians. (XL—22-4-70), 99.

Modernisation of Woollen Industry. (XXXVII—18-3-70), 83-84.

Mortgage of Children for Paddy in Assam. (XXVIII—2-4-70), 30.

National Highway linking Kathmandu Valley with Nepalese Terai and India. (XXXVII—4-3-70), 72-73.

Need to overhaul railway time table. (XL—21-4-70), 59.

Nepalese Newspaper's accusations against Indian newspapers. (XL—22-4-70), 133.

Non-implementation of provisions of constitution of India. (XLI—5-8-70), 93.

Number of Tube-wells Energised in Rajasthan. (XXXIX—9-4-70) 62-63.

Observance of education year, 1970. (XXXVI—27-2-70), 191-93.

Opportunities for private sector for industrial development of India. (XL—21-3-70), 35-36.

Orissa Chief Minister's remarks regarding Regional Imbalances. (XXXVIII—24-3-70), 317-18.

Pak repression of Chakman. (XLI—13-5-70), 123.

Participation of State Governments in the international trade. (XLI—13-5-70), 49.

**BIRLA SHRI R. K.—Contd.**

Pattern of foreign trade with South East Asian countries (XLI—20-5-70), 21.

Per capita foreign aid to India (XLI—11-5-70), 142-43.

Post and telegraph offices and telephones exchanges in Rajasthan under Fourth Plan. (XXXVIII—26-3-70), 124-26.

Present Food situation, (XXVIII—2-4-70), 82.

Processing and marketing of soyabean by F. C. I. (XLI—14-5-70), 73.

Production and Demand of Staple Fibre. (XXXIX—8-4-70), 137.

Production by Government of India of a documentary on life of Netaji. (XXXVIII—26-3-70), 46-47.

Production of cotton and oilseeds. (XLI—7-5-70), 128-30.

Production of goods in Heavy Electricals (I) Ltd., Bhopal. (XXXVIII—24-3-70), 243-44.

Production of quality goods. (XLI—5-5-70), 93-95.

Productivity of unirrigated areas. (XXVII—5-3-70), 111-12.

Proposals formulated by banks for advancing of loans. (XL—4-5-70), 118-19.

Purchase of goods from public sector Units by U. S. S. R. (XXXVII—11-3-70), 193-94.

Purchase of know-how from Japan for use in small scale Units. (XXXVI—3-3-70), 53-54.

Railway Minister's visits to stations and travel in Third Class Compartments (XL—21-4-70), 59-60.

Rajasthan Canal. (XLI—13-5-70), 55.

Rate of economic growth of States. (XI—13-5-70), 54.

Reaction of Punjab Government towards setting up of a boundary commission. (XLI—15-5-70), 114.

Reforms in Public Schools. (XXXVII—13-3-70), 174.

Rehabilitation of Handicapped persons. (XXXIX—14-4-70), 113.

Reimbursement of loss to Rajasthan incurred as a result of Prohibition. (XXXVIII—31-3-70), 65.

Reinstatement of former Inspector-General of Police, Gujarat. (XXXIX—17-4-70), 153-54.

**BIRLA SHRI R. K.—Contd.**

- Review of orders issued by West Bengal Home Minister during the United Front Rule. (XLI—8-5-70), 111.
- Revision of employees provident fund rules (XXXIX—16-4-70), 52.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Rise in Prices of foodgrains, Sugar and other Essential Commodities after announcement of Budget. (XXXIX—7-4-70), 65-66.
- Rise in price of Wheat in different States. (XXVIII—2-4-70), 48-49.
- Role of Governors. (XXXVIII—24-3-70), 165-66.
- Role of private Industry in National Development. (XXXVIII—24-3-70), 321.
- Running of electric trains in various railway zones. (XXXVIII—31-3-70), 45.
- Rural Indebtedness and steps for its removal. (XXVIII—2-4-70), 47-48.
- Saving of foreign exchange by import substitution. (XLI—5-5-70), 41-42.
- Scarce categories of Steel. (XXXVIII—24-3-70), 319.
- Scheme for Development of Desert Area of Rajasthan. (XXXIX—9-4-70), 111-13.
- Scheme for development of Dry areas. (XXXVII—5-3-70), 160-61.
- Scheme to beautify Taj Area. (XXXIX—17-4-70), 71.
- Scheme to convert Oil and Natural Gas Commission into autonomous Unit. (XL—4-5-70), 27.
- Science education in schools. (XLI—8-5-70), 121.
- Service of Warrant on Station Master, Dharangadhra for attachment of Railway Property. (XXXVII—10-3-70), 31-39.
- Setting up consortia to undertake construction projects in India and abroad. (XXXVII—16-3-70), 81-82.
- Setting up of a Raw Materials' Bank. (XXXVI—25-2-70), 60.
- Setting up of Banana powder production Plant in Jalgaon (Maharashtra). (XXXVII—5-3-70), 70.
- Setting up of factory for manufacturing building components. (XL—4-5-70), 120.
- Setting up of Industries in Rajasthan. (XXXVII—17-3-70), 52.

**BIRLA SHRI R. K.—Contd.**

- Setting up of Public Sector Undertakings in States. (XXXVII—18-3-70), 65-66.
- Setting up of separate small Business Finance Corporation Ranchi. (XX—XVII—10-5-70), 76-77.
- Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 3-4.
- Setting up of Working Group for Manganese Industry. (XXXVIII—30-3-70), 132.
- Short term policies for achieving export target. (XLI—13-5-70), 153.
- Slow progress in off-shore Drilling for Oil in India. (XXXIX—20-4-70), 73-74.
- Small car project. (XXXVI—3-3-70), 197-99.
- Statement by Chairman of State Trading Corporation re. strengthening of India's International Trade. (XLI—6-5-70), 80.
- Statement by Delhi Development Commissioner on recent hailstorm in Delhi. (XXXIX—16-4-70), 54.
- Statement by Minister of Petroleum and Chemicals regarding Setting up of Oil Refinery "All on Our Own" in India. (XXXIX—20-4-70), 71-74.
- Steps to check rise in prices of foodgrains. (XXXVI—26-2-70), 114.
- Sterilisation of Mosquitoes. (XXXVI—23-2-70), 61-63.
- Strengthening C.R.P. in States. (XXXIX—17-4-70), 154-55.
- Study about the working of block development programme in India. (XXXVII—12-3-70), 99-100.
- Study on the use of fertilisers by Food Corporation of India. (XLI—14-5-70), 152.
- Subsidy for setting up of hospitals by people in Rural Areas. (XXXVIII—30-3-70), 126.
- Supply of coaches to foreign countries. (XL—22-4-70), 84.
- Supply of fertilisers, seeds and foodgrains to Rajasthan. (XXXVIII—26-3-70), 126-29.
- Survey of demands of Engineering goods for export to European Market. (XXXVI—25-3-70), 83-84.
- Survey of E C A F E regarding India's public sector. (XLI—13-5-70), 153.

**BIRLA SHRI R. K.—Contd.**

- Temples in East Pakistan alleged as Spy Centres according to Pakistan. (XL—22-4-70), 173.
- Toning up of Administration of Indian Railways (XXXIX—7-4-70), 100-101.
- Trade agreements with other countries. (XXXVII—18-3-70), 127.
- Trade delegation to Italy. (XXXVII—11-3-70), 4.
- Travel concession to children of scholarship holders. (XXXVIII—24-3-70), 91-92.
- U. S. Aid to India. (XXXIX—6-4-70), 57-58.
- Unauthorised combing Units. (XXXVI—25-2-70), 61-62.
- Unemployed engineers seeking employment in foreign countries. (XL—24-2-70), 40.
- Unfurling of national flag at Rashtrapati Bhawan. (XXXVIII—3-4-70), 106.
- Uniform procedure regarding export of woollen fabrics of hosiery. (XXXVIII—25-3-70), 116.
- Use of army in States for maintaining Law and Order. (XXXVIII—25-3-70), 70-71.
- Visit by Mr. Buta beg to Delhi. (XXXIX—10-4-70), 58.
- Visit of dignitaries to India Pavillion—Expo '70 in Osaka Japan. (XLI—20-5-70), 139-40.
- Visit of Nepalese Education Minister to India. (XXXVII—9-3-70), 175.
- Withdrawing of fifth freedom right of Air India by Lebanon. (XXXVIII—3-4-70), 51-52.

**Debates :****D. G., 1970-71 :**

- Ministry of Foreign Trade. (XXXIX—13-4-70), 240-45.
- Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—14-4-70), 167-73.
- President's Address (M). (XXXVI—3-3-70), 250-56.
- Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-70), 544-49.

**BIRUA, SHRI KOLAI :**

- Delay in disbursement of Money Order from Ram Nagar Post Office Dist. Champaran. (XLI—14-5-70), 105-07.

**BIST, SHRI J. B. S. :**

- Aid to U. P. for rural electrification of Kumaun and Uttarakhand. (XXXVIII—25-3-70), 51-60.
- Branches of Nationalised Banks in U. P. (XXXVIII—30-3-70), 56.
- Employees on daily wages appointed to posts of L. D. Cs and to Class IV Posts. (XXXIX—10-4-70), 108.
- Irrigation in Hill Districts of U. P. (XXXVIII—1-4-70), 69.
- Part-time Posts of L. D. Cs and Messengers in Ministry of Finance. (XXXIX—13-4-70), 154-55.
- Priority of projects in Backward areas of U.P. (XXXVIII—25-3-70), 56-59.
- Ramganga lift irrigation scheme in Nainthana. (XXXVIII—1-4-70), 70.
- Status of Hill Districts of Uttar Pradesh. (XXXIX—10-4-70), 37.
- Telephones and telegraphs offices block development offices of hill areas of U. P. (XXXVIII—26-3-70), 76-77.

**BISWAS, SHRI J. M. :**

- Accommodation for Workers in Private Sector Concerns. (XXXVI—26-2-70), 28-29.
- Antiques with Private Collectors. (XXXIX—17-4-70), 21-22.
- Application of employees provident fund act, 1952 to casual labour employed on Indian Railway. (XXXVIII—31-3-70), 151.
- Attempt on Shri Jyoti Basu's Life. (XL—24-4-70), 21.
- Authorised scales of pay for casual labour on Vijayawada Division (South Central Railway). (XXXVIII—31-3-70), 152.
- Conversion of Metre-gauge line to Broad-gauge line from New Cooch Behar to Bamanhat and Gitaldah. (N. E. F. Rly), (XXXVIII—31-3-70), 7.
- Demands of workers of State Bank of India, Hyderabad. (XL—4-5-70), 208-09.
- Denial of promotion to firemen and shunters ignorant of English language on Western Railway. (XXXVIII—31-3-70), 153.
- Deployment of C. R. P. and B. S. F. in States. (XXXVII—13-3-70), 21-24.
- Deposit Mobilisation. (XXXVI—2-3-70) 107-08.
- Extra Departmental Employees of P & Deptt. (XXXIX—13-4-70), 177.

**BISWAS SHRI J. M.—Contd.**

- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 18, 19, 20.
- Maltreatment meted out to Indians residing in Trinidad. (XLI—20-5-70), 12-13.
- Manufacture of fighting planes in India. (XXXVII—13-3-70), 20.
- Measures to improve D. T. B. Administration. (XXXVI—27-2-70), 29.
- Meeting of representatives of Trade Unions to consider recommendations of National Commission on Labour. (XL—30-4-70), 50.
- Non-implementation of Minimum Wages Act in respect of casual labourers by Railway Board. (XXXIX—16-4-70), 62.
- Officers entitled to free travel on Air India and Indian Airlines. (XXXIX—10-4-70), 86.
- Opposition to automation on Railways. (XLI—19-5-70), 1-11.
- Promotion of Class IV staff Posts of Commercial Clerks/Ticket Collectors/Train Clerks/Store Clerks. (XXXIX—14-4-70), 113.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Rationalisation of disparities in emoluments of Railway employees. (XXXVII—10-3-70), 100.
- Release of funds to Delhi Transport Undertaking. (XXXVII—9-3-70), 41.
- Representation by Loco Shunters Jaipur Division (Western Railway). (XL—28-4-70), 164.
- Representation from casual labourers in Jaipur Division, Western Railway. (XL—30-4-70), 64.
- Representation submitted by cleaners of Gandhidham to General Manager, Western Railway. (XLI—5-5-70), 150-51.
- Scheme for rapid expansion of public transport in cities. (XXXVI—27-2-70), 93.
- Scope for Japanese Investment in Export-Oriented Production. (XXXVI—24-2-70), 144-45.
- Security arrangements for former Ministers of West Bengal Government (XLI—15-5-70), 11.

**BISWAS SHRI J. M.—Contd.**

- Setting up of small scale Industries by Unemployed Youths with Central Assistance. (XXXVI—24-2-70), 8-10.
- Shifting of offices of District engineers, in Siliguri. (XXXVIII—24-3-70), 387-88.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 99.
- Threat of closure of Howrah-Amra and Howrah Shekhaba Railways. (XXXVII—17-3-70), 5-7.
- Debates*
- Appointment of Third Pay Commission (Master under Rule 377). (XL—24-4-70), 216.
- Circular Railway in Calcutta (C.A.) (XL—23-4-70), 221-22.
- D. G., 1970-71 :
- Min. Lab., Emp. and Reh. (XL—23-4-70), 275-80.
- Proclamation re: West Bengal (Res.) (XXXVIII—20-3-70), 361.
- West Bengal Budget, 1970-71 :
- General Dis.
- D. G. on Account (1970-71)
- D. S. G. 1969-70 (XXXVIII—30-3-70), 361.
- BHORA, SHRI ONKAR LAL :**
- Abolition of wheat zones and other recommendations of Chief Ministers. (XXXIX—16-4-70), 22-28.
- Alleged Corruption in Sales Organisation of I. O. C. (XXXIX—13-4-70), 161-62.
- Allotment of platforms constructed by D. D. A. for shops. (XL—27-4-70), 163-64.
- Application pending for Telephone Connections under exempted Category in Delhi. (XL—23-4-70), 144-46.
- Appointment of Deaf and Dumb persons in Government of India Press. (XXXIX—13-4-70), 88.
- Assistance to Rajasthan. (XXXVII—30-3-70), 4.
- C. G. H. S. dispensary as a functional dispensary in Malviya Nagar, Delhi. (XXXIX—13-4-70), 122-24.
- Central Government Employees Consumer Co-operative Stores, New Delhi. (XXXVIII—3-4-70), 185-86.

**BHORA, SHRI ONKAR LAL—Contd.**

- Claims for goods lost on Indian railways. (XL—21-4-70), 135-38.
- Clashes between India and Pakistan. (XL—1-5-70), 87-88.
- Comparative deposits of low grade and high grade coking coal. (XL—4-5-70), 148-49.
- Complaints against diversion of funds for family planning to other items. (XLI—11-5-70), 228.
- Credit Policy of Nationalised Banks to assist Central Government Employees. (XXXIX—6-4-70), 58-60.
- Crisis in diesel engine industry in Ghaziabad. (XL—21-4-70), 134-35.
- Cultural and Moral Development of Youths. (XXXVII—9-3-70), 155.
- Deductions of Income-tax from Pay-Bills of Teachers in Delhi. (XXXIX—17-4-70), 139-40.
- Delhi Co-operative Act and Bye-Laws of Co-operative House Building Societies (XXXVI—26-2-70), 112-13, (XXXIX—13-4-70), 91.
- Discontentment prevailing in Universities. (XXXVII—9-3-70), 156.
- Discriminatory rates of electricity in Rajasthan. (XL—29-4-70), 143-44.
- Earthquake in Gujarat. (XL—27-4-70), 77.
- Electric Lights on Ring Road, New Delhi. (XXXIX—17-4-70), 74-75.
- Expenditure incurred for attracting foreign tourists. (XXXVII—9-3-70), 48.
- Expenditure incurred on housing schemes. (XXXVII—9-3-70), 7-17.
- Expenditure on Expo-70 Exhibition in Japan. (XXXIX—8-4-70), 105-06.
- Exploration of Petroleum in Rajasthan (XL—27-4-70), 225-26.
- Factories in Public Sector in Rajasthan. (XXXIX—6-4-70), (XXXIX—6-4-70), 85-86.
- Foreign Nationals working in Rawatbhata Atomic Power Project. (XL—22-4-70), 139.
- Grants for uplift of Bhil-Bhima and other tribes of Rajasthan. (XXXVIII—24-3-70), 332-33.
- Grants to Rajasthan for Irrigation Scheme in 1969-70. (XXXIX—8-4-70), 104-5.

**BHORA SHRI ONKAR LAL—Contd.**

- Halt on Howrah Express and other Trains at Paramnath Station. (XXXIX—14-4-70), 98.
- Height of Kadana Dam. (XLI—13-5-70), 27.
- Houses not fully paid for by allottees in Malaviya Nagar, New Delhi. (XXXIX—16-4-70), 77.
- Import needs of crude oil during 1969. (XL—4-5-70), 148.
- Imposition of restriction of fees charged by Public Schools. (XXXIX—10-4-70), 104.
- Investment and production in precision Instruments Plant, Kota. (XL—21-3-70), 133-34.
- Irregularities committed in the sugar factory set up on co-operative basis in Keshorai Patan, Rajasthan. (XL—30-4-70), 138.
- Irrigation facilities for entire area under cultivation during Fourth Plan. (XL—23-4-70), 146-48.
- Licence for setting up Cement Factory at Nimbahere (Rajasthan). (XL—28-4-70), 123.
- Loss incurred by Synthetic Drug Factory Hyderabad. (XXXIX—20-4-70), 152-53.
- Mercury stolen from Synthetic Drugs Plant, Hyderabad. (XL—27-4-70), 81.
- Officers posted in Indian Embassies for Hindi Work. (XL—29-4-70), 122.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 50.
- Power generation in Bhakra. (XL—30-4-70), 35.
- Production of Ballabhagar Agricultural Farm under Udaipur University. (XL—23-4-70), 90-91.
- Production of Defence Equipments in Private/Public Sector. (XXXIX—8-4-70), 108.
- Production of Suratgarh Agricultural Farm. (XL—23-4-70), 144.
- Production of telephone equipment to meet the Demand of Telephone connections. (XXXIX—16-4-70), 60.
- Profession-oriented Education System. (XXXIX—17-4-70), 138-39.
- Progressive use of Hindi in Government Offices. (XXXVII—9-3-70), 158.

## BHORA, SHRI ONKAR LAL—Contd.

- Provision of light on road between Hauz Khas and Malaviya Nagar, New Delhi (XXXIX—10-4-70), 66.
- Representations against imposition of application fee for telephone connections. (XXXIX—16-4-70), 79.
- Reservation of Agencies in Indian Oil and its products for Scheduled Castes. (XXXIX—13-4-70), 56.
- Resumption of Trade in Jute with Pakistan. (XL—29-4-70), 45.
- Revision of the prices of articles supplied through D. G. S. & D. (XXXIX—13-4-70), 133-34.
- Sale of imported goods by Central Government Employees' Consumer Co-operative Stores. New Delhi. (XXXVIII—3-4-70, 187.
- Scheme for construction of houses in Delhi/ New Delhi to Central Government Employees. (XXXIX—6-4-70), 174-76.
- Scheme for expansion of railway lines in Rajasthan. (XXXVIII—24-3-70), 335.
- Setting up of a pig iron factory in Rajasthan by M/s. Kamani Engineers. (XL—28-4-70), 125.
- Special grant to Udaipur university (XXXVIII—3-4-70), 127-28.
- Speech by Shri Naval H. Tata regarding unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70), 89-90.
- Staff employed in Precision Instruments Plant, Kota. (XL—21-4-70), 130-33.
- Staff of Chambal Valley Project. (XL—22-4-70), 138.
- T. V. Sets available in India. (XL—29-4-70), 72-73.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 16.
- Theft of Idols in Rajasthan. (XXXVIII—3-4-70), 188-89.
- Transfer of Lady Doctors from C.G.H. S. Dispensaries. (XXXIX—20-4-70), 153-55.
- Transfer of middle schools to Delhi Administration. (XXXVIII—3-4-70), 187-88.
- Transfer of trolley-men of Engineering Inspectors in Moradabad Division (Northern Railway). (XXXVIII—24-3-70), 332.
- Udaipur-Delhi Ghetak Express. (XXXVIII—24-3-70), 333-34.

## BHORA, SHRI ONKAR LAL—Contd.

- Use of Hindi in non-Hindi Speaking areas. (XXXVII—3-3-70), 159.
- Water supply to Ganganagar and Bhakra Canal. (XLI—7-5-70), 33.
- Working of Nationalised Banks. (XXXIX—20-4-70), 54-56.
- Debates*
- Annual Reports of University Grants Commission (M) (XLI—12-5-70), 269-66.
- Constitution (Amendment) Bill, 1967 (Omission of Article 314) by Shri Madhu Limaye Consid. (XXXVIII—26-3-70). 393-99.
- D. G., 1970-71 :
- Min. Ed. & Y. S. (XL—21-4-70), 333-38.
- Min. Irrigation and Power. (XXXIX—9-4-70), 268.
- Min. Lab., Emp. and Reh. (XL—23-4-70), 253-60.
- Min. of Foreign Trade. (XXXIX—13-4-70), 303-10.
- D. S. G. (General) 1969-70. (XXXVIII—25-3-70). 246-49.
- Foreign Aid (Maintenance of Account) Bill by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-70), 308-12.
- Press Council (Amendment) Bill :
- Consid. as passed by R. S. (XXXVIII—30-3-70) 412-16.
- Railway Budget, 1970-71—General Discussion. (XXXVII—5-3-70) 335-45.
- Reported pollution of water in Delhi and resultant threat of Jaundice epidemic (G.A.) (XXXVII—11-3-70), 194-98.
- University Grants Commission (Amendment) Bill :
- Consid. as passed by R. S. (XLI—12-5-70), 259-66.
- BOSE, SHRI AMIYANATH :
- Appointment of Chief Secretary to Government of West Bengal. (XLI—15-5-70), 17.
- Request to National Aeronautics and space agency of U. S. A. for carrying Indian made equipment in Apollo Missions. (XXXVI—25-2-70), 15.
- Erosion by Ganga of Samadhi of Gurudeva Ravindranath Tagore. (G.A.) (XLI—15-5-70), 193-94.
- General Budget, 1970-71—General Discussion : (XXXVIII—17-3-70), 282-84.



**BOSE, SHRI AMIYANATH—Contd.**

President's Address (M) (XXXVI—3-3-70), 238-45.

Prorogation of J & K Legislature (G.A.). (XXXVII—17-3-70), 211-12.

**BRAHMANANDJI, SHRI SWAMI :**

Gandhi Balidan Sthal Trust. (XI—4-5-70), 156-57.

Jewellery of the Maharaja of Gwalior. (XL—1-5-70), 82-83.

Officers of Ministry of Home Affairs invited by ford foundation and Asia foundation. (XL—24-4-70), 154.

Training given to officers of Home Ministry invited by ford foundation and Asia foundation. (XL—24-4-70), 157.

**BRIJ BHUSHAN LAL, SHRI :**

Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.

Ban on Exhibition of 'Mahatma' Film in South Africa. (XXXVI—26-2-70), 142-44.

Centre's criticism by Governors. (XXXVII—13-3-70), 42-46.

Closure of foreign Cultural Centres in India. (XXXVII—4-3-70), 27-32.

Control over price of Vanaspti Ghee. (XXXVIII—12-3-70), 103-04.

Food consumption and self-sufficiency. (XXXVII—12-3-70), 102-03.

Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.

Implementation of recommendations of Pandey Committee on Steel Plants. (XXXVI—3-3-70), 45.

Increase in Price of Coca-Cola. (XXXIX—7-4-70), 61-62.

Indianisation of Foreign Capital. (XXXIX—13-4-70), 4-12.

Legislation to check activities of Foreign spies. (XL—24-4-70), 193.

Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.

Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.

Non-submission of records to Commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70), 218-19.

Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.

**BRIJ BHUSHAN LAL, SHRI—Contd.**

Recommendations of Gajendragadker Committee on Banaras Hindu University (XXXVI—27-2-70), 118-19.

Rise in price of paper. (XXXVIII—31-3-70), 11.

Rise in price of vanaspati ghee. (XXXVII—12-3-70), 26-31.

Scheme for manufacture of meth oksiclore by a Kanpur firm. (XLI—19-5-70), 162.

Talks by Press Correspondents over A. I. R., Delhi. (XXXVIII—2-3-70), 96.

*Debates*

Petroleum (Amendment) Bill :

Motion to pass, as amended. (XLI—7-6-70), 221-22.

**BRIJ RAJ SINGH—KOTAH, SHRI :**

Aerial spray of Urea Solution in Rajasthan. (XXXVI—26-2-70), 94-96.

Archaeological Survey of India. (XXXIX—10-4-70), 18.

Bench of Rajasthan High Court at Jaipur. (XXXVII—9-3-70), 105.

Built-up area of the unapproved colonies under D.D.A. (XLI—18-5-70), 23.

Demands made by Atomic Energy employees Union in Rajasthan. (XXXVII—11-3-70), 172-73.

Demands of workers of Central Mechanised Farm, Surat Garh. (XXXVI—26-2-70), 34-35.

Demonstration by the employees of Mechanised Agriculture Farm, Suratgarh. (XXXVII—12-3-70), 47-48.

Enquiry into the death of a person run over by train at Kanakpura Railway Station near Jaipur in February. (XXXVI—3-3-70), 78.

Establishment of Milk-powder Industry in Bharatpur (Rajasthan). (XXXVII—10-3-70), 69.

Gold particles found near Kolar river in Orissa. (XL—27-4-70), 229-30.

Guide-lines for preservation of forests and Wild life. (XXXVII—12-3-70), 203-05.

Interpreters in various Ministries. (XLI—18-5-70), 208.

Loans received by Hindustan Housing Factory, Delhi. (XXXIX—13-4-70), 134.

Marketing of Tetracycline in India under Different Branch names by American Firms. (XXXIX—20-4-70), 90-92.

**BRIJ RAJ SINGH KOTAH—Contd.**

- Memorandum submitted by Rajasthan Teachers' Federation for single Pay Commission for Central and State Government Employees. (XXXVII—9-3-70), 427.
- Mineral surveys of Banswara. (XL—27-4-70), 228-29.
- Modern methods of riot control. (XL—24-4-70), 55.
- National Industrial Development Corporation Limited. (XXXIX—14-4-70), 98.
- Places developed as Tourist Centre in the country. (XLI—12-5-70), 60-61.
- Production in Triveni Structural Limited, Allahabad. (XXXIX—14-4-70), 96.
- Production of groundnut in Rajasthan. (XXXVII—12-3-70), 106-07.
- Public Undertakings set up with Russian Aid. (XXXVII—17-3-70), 159-60.
- Reduction in price of imported crudeoil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Resentment among the employees of Telephone Department, Jaipur. (XXXVI—12-3-70), 107-08.
- Schemes for labour participation in national development and industries. (XXXIX—16-4-70), 32.
- Setting up of Indigo Factory at Bharatpur with Rumanian Collaboration. (XXXVII—10-3-70), 207-208.

*Debates*

Air crash of Chief Test Pilot of Hindustan Aeronautics (Dis.) (XLI—12-6-70), 288-89.

D. G. 1970-71 :

Min. of Irrigation and Power. (XXXIX—8-4-70), 294-99.

**BURMAN, SHRI KIRIT BIKRAM DEB :**

- Anti Social activities along Tripura Border. (XXXIX—17-4-70), 137-38.
- Application of Indian Court Fees Act and Indian Stamps Act to Tripura. (XXXVIII—3-4-70), 136.
- Arrest of Manipuri Youth in Pakistan (XXXIX—17-4-70), 153.
- Assistance to political sufferers in Tripura. (XXXVII—13-3-70), 200-01.
- Attack by Mizo hostiles. (XXXVIII—3-4-70), 111-12.

**BURMAN, SHRI KIRIT BIKRAM DEB—Contd.**

- Delay in payment of Scholarships by Government of Tripura. (XXXVII—24-3-70), 169-70.
- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—9-3-70), 215.
- Demands of Tripura employees. (XXXIX—17-4-70), 137.
- Development of Barapani Airport near Shillong. (XXXVII—13-3-70), 199-200.
- Development of tourism in Tripura. (XXXVII—13-3-70), 199.
- Development Plan for Tripura for 1970-71 (XL—22-4-70), 92.
- Enquiry into grievances of the employees of forest department of Tripura. (XXXV—II—5-3-70), 233-34.
- Exploration of oil deposits in Tripura. (XXXVIII—30-3-70), 152.
- Extension of railway line from Dharamnagar to Agartala. (XXXVII—10-3-70), 209-10.
- Forest development scheme of Tripura under Fourth Plan. (XXXVII—5-3-70), 232-33.
- Gastro-enteritis epidemic in Tripura. (XLI—18-5-70), 178.
- Gumti Hydro electricity project, Tripura (XXXVII—11-3-70), 188.
- Implementation of road transport schemes in Tripura (XXXVIII—3-4-70), 136-37.
- Inclusion of Ladakhi language in the Constitution. (XXXIX—17-4-70), 120-21.
- Naxalite activities in Tripura. (XXXIX—17-4-70), 136-37.
- Pay structure of Tripura Government employees. (XXXVIII—3-4-70), 112-13.
- Power sought by Chief Minister of Tripura regarding Budget and Additional Financial Matters. (XXXVII—13-3-70), 194.
- Reintroduction of Dakota Aircraft on Indian Airlines Services. (XXXVIII—24-3-70), 170-71.
- Remarks of Chairman, A.R.C. on Tripura Administration. (XXXVIII—24-3-70), 168-69.
- Requirements of pipes in Tripura. (XXXVII—17-3-70), 152-53.
- Seizure of U.S. made weapons from Mizo hostiles (XXXVIII—3-4-70), 78-79.

**BURMAN, SHRI KIRIT BIKRAM DEB—**  
*Contd.*

Setting up of a plywood factory in Tripura. (XXXVII—10-3-70), 197-98.

**BUTA SINGH, SHRI :**

Archaeological Survey of India (XXXIX—10-4-70), 27.

Ban on export of Scarp. (XLI—12-5-70), 21.

*Debates*

Matter under Rule 377 (XLI—20-5-70), 202-29.

**C****CHAKRAPANI, SHRI C. K.**

Absorption of surplus Staff in Foreign Traffic Accounts Office on Western Railway (XXXVII—10-3-70), 101.

Activities of Hippies in Thekkady (Kerala) (XL—24-4-70), 170.

Air Announcers. (XL—23-4-70), 205-06.

Air Freight concession to Cotton Handloom Textiles (XXXVII—13-3-70), 109-10.

Application for Soda Ash plant by companies other than Tata Chemical (XXV—30-3-70), 78.

Appointment of Collector in Department of Customs and Central Excise, Cochin. (XLI—18-5-70), 222.

Annual promotion for clerks in the army ordnance corps. (XLI—13-5-70), 187.

Avenues of promotion of Draftsmen Grade II and III as Section Officers in Civil Wing of P & T Directorate. (XXXIX—9-4-70), 151-52.

Ban on export of rosewood and figured laurel wood. (XXXVI—25-2-70), 166-67.

Benefits to retrenched Military Employees working in foreign Traffic Accounts Office (Western Railway). (XXXVII—10-3-70), 114-16.

Chief Electrical Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

Confirmation and promotion of former L. D. Cs of Rehabilitation Department, now working in Ministry of Defence. (XXXIX—8-4-70), 92-93.

Crisis in Handloom Industry in Kerala due to rise in price of Cotton Yarn. (XXXIX—8-4-70), 95.

Delay in Disbursement of loans by I. F. C. (XXXVI—2-3-70), 33-34.

**CHAKRAPANI, SHRI C. K.—Contd.**

Delay in import of mercury. (XXXVI—25-2-70), 167.

Demand by Tamil Nadu Government to provide for representation to State in Parliament on the basis of 1951 census (XL—21-4-70), 61.

Demand for raised platform a Kotikulam Cannanore District (Kerala). (XXXVI—3-3-70), 78-79.

Departmental Promotion in A.I.R. (XL—23-4-70), 205.

Development of Petro-Chemicals Complex in Cochin. (XXXIX—6-4-70), 40-41.

Directors of Industrial Finance Corporation connected with Industrial Groups. (XXXVI—23-2-70), 105-06.

Dollar Counterfeit Case in Madras. (XXXVII—13-3-70), 108.

Duration of Preliminary Engineering Degree Course. (XXXVII—13-3-70), 108-09.

Employees of customs Department at Cochin and Calcutta. (XLI—18-5-70), 221.

Eviction of families from Ernakulam for Fertilizer and Petro-Chemical Complex (XXXVI—23-2-70), 81-82.

Export of shellac. (XXXVII—11-3-70), 24-27.

Filling up of post of welfare Liaison Officer (South) at Coonoor. (XXXVIII—25-3-70), 89-90.

Foreign Training for a lady production Assistant as a Compare. (XXXVII—5-3-70), 121-22.

Harijans operated for vasectomy in Kundari Village, U. P. (XXXIX—13-3-70), 86-87.

Import of cotton from Uganda and U. A. R. (XXXVIII—1-4-70), 79.

Income Tax returns of A.I.R. Chief producers. (XXXVII—12-3-70), 73.

Increase in number of merit scholarships for admission to Public Schools. (XXXVII—9-3-70), 214.

Increase in rice quota for Kerala. (XXXVI—26-2-70), 213.

Indianisation of Muslims and other Minority Communities. (XXXVI—27-2-70), 137-38.

Indo-British Trade Talks. (XXXVII—18-3-70), 39.

Instrumentation Ltd., Palghat, Kerala (XXXVII—10-3-70), 68.

**CHAKRAPANI, SHRI C. K.—Contd.**

- Kerala Transport Strike. (XL—30-4-70), 84-85.
- Memorandum by Trichur railway porters' union. (XLI—5-5-70), 154-55.
- Molestation of woman by army men in Puri-Howrah express. (XXXVIII—2-3-70), 269.
- New Building for Trichur Railway Station. (XXXVI—24-2-70), 73-74.
- Opportunity to broadcast over AIR Trivandrum by President, Road Transport Corporation employees' Association. (XXXVII—12-3-70), 11-12.
- Over-bridge near level crossing at Thalankarapatikunnu, Kasaragod (Kerala) Southern Railway. (XL—21-4-70), 183.
- Pre-Degree Examination of Kerala. (XXXVI—27-2-70), 138.
- Production of Electronic Components. (XXXIX—8-4-70), 87.
- Promotions in office of Accountant General Central Revenues to accounts officers. (XLI—11-5-70), 173-74.
- Promotion of clerks grade II in zonal traffic and general accounts seniority units. (XLI—5-5-70), 152.
- Promotion to Progress staff Cadre (Regular). (XXXIX—9-4-70), 151.
- Purchase of Aircrafts for Air Corporations. (XXXVII—9-3-70), 49.
- Reassessments of Messers Khimji Poonja and Company, Bombay. (XXXVI—23-2-70), 102.
- Recall of Lt. Governor of Goa. (XXXVIII—3-4-70), 71-72.
- Recognition of Provisional revolutionary Government in South Vietnam. (XXXVII—4-3-70), 40.
- Regularisation of Muster Roll Employees in Geological Survey of India. (XXXVII—16-3-70), 99.
- Reinstatement of Customs Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—13-4-70), 78-79.
- Reinstatement of P & T Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—9-4-70), 75.
- Request by Kerala Govt. to Include Beedies in purchase Programme of army purchase organisation. (XXXIX—8-4-70), 93-94.
- Retirement Rules in Delhi Municipal Corporation. (XXXVIII—24-3-70), 156.

**CHAKRAPANI, SHRI B. K.—Contd.**

- Scheme for giving Telephones on Partnership Basis. (XXXVII—5-3-70), 122-23.
- Scheme for training in Tailoring and Needle work to Harijan Boys and Girls of Kerala. (XXXVII—17-3-70), 75-76.
- Scholarship for Students of Low-Income Group. (XXXVI—3-3-70), 59-60.
- Separate Electorate for Scheduled Castes and Scheduled Tribes. (XXXVI—3-3-70), 79.
- Shortage of pig Iron for Foundry Industry. (XXXVI—5-3-70), 30-31.
- Special compensatory allowance to Govt. Employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 125.
- Special training to Harijan Boys at Shipbuilding Yard, Visakhapatnam. (XXXV—II—17-3-70), 75.
- Success of clerks grade II in Appendix IIA Examination, 1970. (XLI—5-5-70), 153.
- Supply of Rice to Kerala. (XXXVI—26-2-70), 30.
- Survey for Iron Ore Deposits at Cheruppa (Kerala). (XXXVII—9-3-70), 322.
- Suspension of L.I.C. employees. (XXXVII—16-3-70), 41.
- Teleprinter service at Trivandrum Railway Station. (XXXVI—24-2-70), 132.
- Unmanned railway Stations. (XXXVII—10-3-70), 151.
- Wig trade and its exports. (XXXVI—25-2-70), 167-68.
- Winding up of U.S. Pulse improvement project in India. (XXXVII—5-3-70), 94-95.
- Working of Indo-Norwegian Project for Exploratory Fishing on Kerala Coast. (XXXVI—26-2-70), 214-15.

*Debates*

- D. G. 1970-71 :
- Min. E. A. (XXXIX—7-4-70), 319-24.
- India's reported protest against US Vice-President's remarks (C.A.) (XLI—11-5-70), 238-39.
- Reported Resignation of Shri Mohan Kumaramangalam from the Board of Bennet Coleman and Co. (C.A.) (XLI—20-5-1970), 179-80.

**GHANDA, SMT. JYOTSNA.**

Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 37.

Conversion of Metre-gauge line to Broad-gauge line from New Gooch Behar to Bamanhat and Gitaldah. (N.E.F. Rly.) (XXXVIII—31-3-70), 5.

Effect of Loktak project on Water Discharge of Borak river. (XXXVIII—25-3-70), 74-75.

Extension of railway line upto Manipur. (XL—21-4-70), 185.

Inclusion of Manipuri language in Eighth Schedule of the Constitution. (XXXVIII—3-4-70), 121-22.

Oil drilling operation in Garo Hills. (XLI—18-3-70), 212.

Production and Consumption of Tin Plates. (XL—28-4-70), 16.

Pulp and paper plant in Cachar. (XXXVII—17-3-70), 157.

Report of enquiry committee into Indian Tax ASSOCIATION Scheme for rehabilitation of East Bengal refugees in Assam Tea Gardens. (XLI—14-5-70), 102.

*Debates*

Arms flow to persons engaged in inter-party clashes in Calcutta. (C.A.). (XXXVI—3-3-1970), 228.

D.G., 1970-71:

Min. H. A. (XXXVIII—1-4-70), 248-51.

Railway Budget, 1970-71—General Discussion. (XXXVII—10-3-1970), 262-65.

**CHANDRA SHEKHAR SINGH :**

Accommodations for the employees working in Canteen Stores Department (XL—22-4-70), 64.

Alleged Untouchability and Caste Discrimination in Ministry of Finance. (XXXIX—6-4-1970), 103.

Allottees of DDA flats in Haryana Residential Scheme. (XXXII—13-4-70), 119.

Annual accounts of M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 69.

Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj System (XXXVII—12-3-70), 93-94.

**CHANDRA SHEKHAR SINGH—Contd.**

Appointment of general secretary of welfare committee in R. K. Puram New Delhi. (XXXVIII—3-4-80), 132-33.

Appointment of Managing Director in M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 69.

Appointments to certain posts under Department of Social Welfare. (XXXVI—24-2-70), 110-11.

Assessment of income tax. (XXXVII—16-3-70), 69-71.

Canteen Stores Department (India) (XXXVII—18-3-70), 98-99.

Charter of demands presented by Canteen Stores Department Employees Union (XXXVII—11-3-70), 57-58.

Complaints of mismanagement and exploitation from shareholders of M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 68.

Complaints received by income-tax officers of West Bengal. (XLI—11-5-70), 58.

Conduct of Class I Officers in Ministry of Finance. (XXXVII—16-3-70), 136-37.

Construction of Dam on Poon Poon river in Bihar. (XXXVIII—1-4-70), 75.

Construction of Houses for employees of Canteen Stores Department India. (XL—22-4-70), 62.

Curb on Monopoly in cement Industry. (XXXVI—24-2-70), 161-62.

Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.

Demand for fast trains upto Howrah on Gaya-Nawadah and Kiul-Bhagalpur sections. (E. Rly.), (XXXVIII—31-3-70), 58.

Demand for Indian Paper and Paper goods in European Countries. (XXXVII—4-3-70), 45-46.

Deposit Mobilisation. (XXXVI—2-3-70), 107-08.

Development of Jehanabad Railway Station. (E. Rly.). (XXXVIII—31-3-70), 57.

Effect of Contamination from Use of Utensils on Human Life. (XXXVIII—30-3-70), 64.

Expansion of Design Organisation of Hindustan Steel Ltd., and Heavy Engineering Corporation. (XXXVI—3-3-70), 151-52.

## CHANDRA SHEKHAR SINGH—Contd.

- Extension of Service given to General Manager, Canteen Stores Department (India). (XXXVII—4-3-70), 62.
- Extension of shuttle service between Patna and Jehanabad upto Gaya Junction. (XXXVIII—31-3-70), 59.
- Extension of Upper Shakri Canal in Bihar during Fourth Five Year Plan. (XXXVIII—1-4-70), 76.
- Facilities for employees of Canteen Stores Department (India). (XL—22-4-70), 63.
- Films on nutrition. (XXXVIII—26-3-70), 78-79.
- Film on protein problem. (XXXVIII—26-3-70), 79-80.
- Formation of Employees Union by Canteen stores Department Employees at Delhi. & New Delhi. (XXXVII—11-3-70), 58-59.
- Function of the Chief Canteen Officer Organisation. (XXXVII—18-3-70), 63-64.
- Garrison Cinemas run by Canteen Stores Department. (India). (XXXIX—8-4-70), 61-62.
- Gift of Tractors from Relations abroad. (XXXVII—3-3-70), 75.
- Hospitality Offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-1970), 18-2J.
- Import of 7½ clock Blades. (XXXVI—25-2-70), 87.
- Import of Surgical equipment. (XXXVIII—11-3-70), 59-60.
- India's collaboration with Mauritius fertilizers Corporation. (XXXVII—9-3-70), 279.
- Instructions issued for armed forces personnel to travel by Air India on Transfer abroad and vice-versa. (XXXVII—11-3-70), 192-93.
- Irregularities in holding of Hindi Translators Tests in Revenue and Insurance Department. (XXXIX—6-4-1970), 104-05.
- Issue of import Permit for gift of T.V. sets from relatives abroad. (XXXVII—4-3-70), 58.
- Know-how for construction of Fertiliser Projects. (XI—27-4-70), 226-27.
- Lack of Facilities to Staff working in Jaipur Depot of Canteen Stores Department. (India). (XXXVII—18-3-70), 64-65.

## CHANDRA SHEKHAR SINGH—Contd.

- Manufacture of tractors at HMT Pinjore. (XXXVII—17-3-70), 48-49.
- Medical treatment for employees of Canteen Stores Department in Military Hospitals. (XL—22-4-70), 65.
- Meeting of Board of Control of Canteen Stores Department (India). (XXXVII—4-3-70), 57.
- Misappropriation of funds of M/s Bengal Potteries Ltd., Calcutta. (XXXIX—14-4-70), 67.
- Non-Payment of Overtime Allowance etc. to the employees of Garrison Cinemas run by Canteen Stores Department. (India). (XXXIX—8-4-80), 63.
- Nutrition Coordination Committee. (XXXVIII—1-4-70), 77.
- Posts of Hindi Translators. (XXXIX—6-4-1970), 102.
- Posts of Translators in Revenue and Insurance Department. (XXXIX—6-4-1970), 105-06.
- Power shortage in Delhi. (XXXVI—25-2-70), 39-40.
- Prevention and cure of Leprosy cases in India. (XXXVI—23-2-70), 54-56.
- Production of cotton seed protein products. (XXXVIII—26-3-70), 80-81.
- Purchase of rum from Khoday's by Canteen Stores Department. (India). (XXXVIII—1-4-70), 65.
- Re-instatement of Railway Employees who took part in 9th March, 1949 Strike. (XXXVIII—31-3-70), 61.
- Remuneration to Managerial Heads. (XXXVI—3-3-70), 119.
- Report of Expert Committee on Food Industry. (XXXIX—7-4-70), 57.
- Reports of study group on Reorganisation of Canteen Stores Department (India) (XXXIX—8-4-70), 59-60.
- Resentment among employees over labour personnel policy of Indian Airlines Corporation. (XXXVIII—24-3-70), 96-97.
- Rum purchased from Mohan Meakin Breweries Ltd., (XXXVII—11-3-70), 56-57.
- Sale of Products of D.M.S. at their Sale Counter in Parliament House. (XXXIX—9-4-70), 66-67.
- Scheme for imparting education in culture. (XXXVII—9-3-70), 38.
- Scheme for rapid expansion of public transport in cities. (XXXVI—27-2-70), 93.

**CHANDRA SHEKHAR SINGH—Contd.**

- Setting up of a lamp Mfg. Company at Rae Bareilly. (XLI—12-5-70), 167-68.
- Setting up of new Universities (XXXVII—9-3-70), 127.
- Setting up of Postal Universities (XXXVI—27-2-70), 37.
- Students and non-student girls employed at D.M.S. booths. (XLI—7-5-70), 96-97.
- Survey of Ganga-Cauvery link project. (XXXVI—25-2-70), 87-88.
- Tax content in the prices of Scooters and Motor Cars. (XXXVI—3-3-70), 56-57.
- U. N. World Youth Assembly. (XXXVI—25-2-70), 76.
- Visit by West Germany's Reconstruction Loan Corporation delegation to Study India's Fertilizer needs. (XXXVII—9-3-70), 294.
- Wearing of Name Plates on Uniforms by Officers of Armed Forces Headquarter (XXXIX—8-4-70), 60-61.
- Wide discretionary powers of C.C.O's Organisation in A. H. Q. (XXXVII—18-3-70), 62-63.
- Working of D.M.S. Booth in Parliament House. (XXXIX—9-4-70), 67-68.

**CHANDRIKA PRASAD, SHRI :**

- Acceptance of recommendation of Railway accidents inquiry committee. re. office bearers of Unions. (XLI—12-5-70), 127-28.
- Accommodation for Railway Commercial clerks at Bombay. (XXXVII—17-3-70), 166-67.
- Action on Representation received from unrecognised Unions. (XXXIX—7-4-70), 161-62.
- Advance payment of Salary to Central Government Employees consequent of floods in U. P. (XXXVII—9-3-70), 95.
- Allegations made by West Bengal Deputy Chief Minister re. interference in Internal Affairs of State Government. (XXXVII—9-3-70), 95.
- Allotment of quarters to the staff of the Hospitals in Delhi. (XXXVII—9-3-70), 411.
- Area under cultivation of Beet-roots, (XXXVII—5-3-70), 235-36.
- Attack on principals and teachers by students during annual examinations in various States. (XL—24-4-70), 30.

**CHNADRIKA PRASAD SHRI—Contd.**

- Avenues of promotion of commercial clerks (XXXVII—10-3-70), 193.
- Average run per hour of electric/diesel and steam engine. (XLI—5-5-70), 8.
- Balia Bariya Bandh. (XLI—6-5-70), 25-29.
- Belthara Bridge on Ghagra River, (XXXVI—3-3-70), 94-95.
- Broach Port (XXXVI—27-2-70), 188-89.
- Burmese Citizenship for Indian. (XXXVI—25-2-70), 107-08.
- Central Agro-Industrial Corporation, (XXXVI—26-2-70), 140.
- Charge sheet served on booking clerks of Jaipur station (Western Railway), (XLI—5-5-70), 137.
- Class III and Class IV Staff in Headquarters Office and Bombay Divisional Office (Western Railway), (XXXVII—17-3-70), 91.
- Classification of railway Employees as essential and non-essential. (XXXVII—17-3-70), 167.
- Classification of residential accommodation and its allotment. (XXXIX—7-4-70), 159—61.
- Cleaning of goods shed yard of sabarmati Transshipment (Western railway). (XXXVII—10-3-70), 194.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Commercial clerks in Howrah Division (Eastern Railway). (XXXVIII—24-3-70), 245.
- Commercial Clerks on Southern, Eastern and Northern Railways. (XXXVI—3-3-70), 147—48.
- Commercial Inspectors on Western Railway. (XXXVII—17-3-70), 89-90.
- Confirmation of officers recruited through Union Public Service Commission. (XXXVIII—31-3-70), 76.
- Decoity in running train near Bellia. (XLI—8-5-70), 153.
- Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G.R.P. Delhi. (XL—28-4-70), 121.
- Deduction of day's wages from Pay Bills of workers of Store Depot (Diesel Locomotive Works), Varanasi. (XL—28-4-70), 136.

## CHANDRIKA PRASAD, SHRI—Contd.

- Demand for Funds for Remodelling of Dams in Eastern Uttar Pradesh.— (XXXVI—25-2-70), 106.
- Deputation of All India Railway Commercial Clerks' Association (XL—21-4-70), 163-64.
- Development of Karwar Port in Mysore (XXXVI—27-2-70), 187-88.
- Differential treatment meted out to Typists in the matter of grades. (XXXVII—17-3-70), 151-52.
- Discrimination in payment of special allowances to Railway Employees for attending Duty on Holidays. (XXXVIII—24-3-70), 271-72.
- Disparity in pay scales of IOG and ONGC employees. (XXXVI—23-2-70), 150-51.
- Employment on Northern and North Eastern Railways. (XL—28-4-70), 146.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 15-16.
- Firing on a violent Mob of Wagon-breakers at Dum Dum Railway Station (XXXIX—14-4-70), 135.
- Fixation of seniority of commercial clerks appointed to fill war reserved vacancies on southern railway. (XXXVIII—31-3-70), 144.
- Fixing of seniority of commercial clerks in Eastern Railway. (XXXVIII—31-3-70), 142.
- Grant of agencies of gas to unemployed Engineers. (XXXVI—23-2-70), 150.
- Grievances of All-India Railway Commercial Clerks Association (Eastern Railway). (XXXVIII—31-3-70), 141.
- Harijans settled in Nainital and Pilibhit. (XXXVI—24-2-70), 93-94.
- Implementation of hours of employment rules for electrical Signal Maintainers/ Mechanical Signal Maintainers (XLI—12-5-70), 128—29.
- Implementation of recommendation of Second Pay Commission in respect of clerical cadre (XLI—5-5-70), 138-39.
- Implementation of recommendations of Study Team for Railway Porters and Vendors. (XLI—14-5-70), 141.
- Implementation of Small Farmers Scheme in U. P. (XL—23-4-70), 81.
- Import of Crude Oil (XXXVI—23-2-70), 149-50.
- Import of Mustard and Sobabean. (XXXVII—5-3-70), 76.

## CHANDRIKA PRASAD, SHRI—Contd.

- Incentive Scheme for Stenographers and Typists and Special Pay to Telephone/ Teleprinter Comptometer Operators. (XXXIX—14-4-70), 137.
- Indo-Russian Agreement on Expansion of Bhilai Steel Plant. (XXXIX—14-4-70), 144.
- Influence of axalities in Ballia (UP) (XL—24-4-70), 164.
- Issue of special medicines at Central Hospital, North Eastern Railway. (XXXIX—14-4-70), 1-7.
- Laying of Railway Line from Udhna to Bhugdala Port (Gujarat State). (XXXIX—14-4-70), 136.
- Leave reserve and rest giver staff in signal and telecommunications Department. (XLI—12-5-70), 126-27.
- Legal protection to licensed Railway Porters and Vendors. (XLI—14-5-70), 140-41.
- Limit on number of students in One Class. (XXXVII—9-3-70), 228.
- Memorandum by All India Commercial Clerk's Association. (XXXVIII—24-3-71), 360-61.
- Memorandum submitted by railway employees at Ratlam station to General Manager, Western Railway. (XLI—8-5-70), 137-38.
- Nationalisation of General Insurance (XXXVI—23-2-70), 104.
- Non-implementation of recommendations of wage committee and wage board for working journalists by Samachar Bharati (XXXVIII—26-3-70), 50.
- Occupation Ratio of Officers' rest Houses on Western Railway and expenditure on their construction and maintenance (XXXVIII—24-3-70), 272-73.
- Occupation ratio of special accommodation for Railway officers at Mount Abu. (XXXVIII—24-3-70), 62-63.
- On-the-spot settlement of claims at certain stations of Western Railway. (XXXVIII—31-3-70), 137.
- Pay scales as recommended by the second pay commission for workshop staff of the army, navy and air force for group I civilian technicians (XLI—13-5-70), 167.
- Pay scales of Chief Booking Clerk and Chief Reservation Inspector at Bombay Central and Ahmedabad Station. (XXXVII—17-3-70), 88-89.



## CHANDRIKA PRASAD, SHRI—Contd.

- Percentage of leave reserve commercial clerks (Southern Railway). (XXXVIII—31-3-70), 84.
- Percentage of promotion quota of Class III Staff. (XXXIX—14-4-70), 136.
- Prime Minister's statement re backwardness of Eastern U.P. (XXXVI—25-2-70), 106-07.
- Procedure for Booking Drivers for learning Road and Station working rules. (XXXVII—10-3-70), 191-92.
- Procedure for selection and appointment of officers to Class I and II Services. (XXXIX—10-4-70), 207.
- Progress made in Hindi work in the Ministry. (XL—4-5-70), 112-13.
- Promotion of Commercial Clerks as Commercial Inspectors in Western Railway. (XXXVII—17-3-70), 90-91.
- Promotion of commercial clerks as commercial Inspectors on Railways. (XXXVII—10-3-70), 193-94.
- Promotion of commercial clerks of Howrah Division (Eastern Railway). (XXXVIII—31-3-70), 141.
- Publication of Hindi Dailies in Non-Hindi States. (XXXVII—5-3-70), 236-37.
- Recommendations of Administrative reforms Commission re. promotion quota from Class III to Class I posts. (XXXIX—17-4-70), 189.
- Revision of pay scales of air force employees (XLI—13-5-70), 167.
- Rising cost of engines produced in Diesel Locomotive Works, Varanasi. (XL—28-4-70) 135.
- Scheme for running river services in the Ganges (XLI—15-5-70), 183.
- Security arrangements during Prime Minister's tour of Uttar Pradesh (XXXVI—27-2-70), 187.
- Selection of Aerodrome Operators. (XXXVI—27-2-70), 189-91.
- Seniority for Military Service to commercial Clerks of Haural Division. (XXXVIII—24-3-70), 361.
- Setting up of agro-industries in villages. (XXXVII—5-3-70), 234.
- Setting up of Centres for teaching regional languages to teachers. (XXXVI—27-2-70), 189.
- Settlement of claims of Rs. 200/- at Certain Stations. (Western Railway). (XXXVIII—31-3-70), 138.

## CHANDRIKA PRASAD, SHRI—Contd.

- Staff for parcel and booking offices at Bulsar (Western Railway). (XXXVIII—24-3-70), 273.
- Steamer service from Patna to Varanasi (XL—24-4-70), 163.
- Strike by workers of Holy Family Hospital, New Delhi (XLI—11-5-70), 60-61.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 30-49.
- Supreme Court decision on hospitals as an "industry" (XLI—7-5-70), 108.
- Traffic on Manjhi Bridge on Ghaghra River. (XXXIX—14-4-70), 138.
- Typists employed on Indian Railways. (XLI—5-5-70), 138.
- Utilisation of Services of leave reserve commercial clerks in Madurai Division (Southern Railway). (XXXVIII—31-3-70), 143.
- Variation in Amount paid as running allowance to drivers, firemen and Khallasis at Abu Road, Ajmer and Sendara (Western Railway). (XXXVII—10-3-70), 192-93.
- Variations in scales of pay of Indian Railways. (XXXVII—27-3-70), 168.
- Vigilance Inspection on Parcel Office, Lucknow. (XXXVIII—24-3-70), 245-46.
- Vohra Committee's Visit to U.P. (XXXVIII—30-3-70), 67.

*Debates*

D. G. 1970-71.

Deptt. Soc. Wel. (XL—29-4-70), 255-60.

Min H. A. (XXXVIII—3-4-70), 246-46.

Min. Irr. and Power. (XXXIX—9-4-70), 221-25.

D. G. (Railways), 1970-71 : (XXXVIII—28-3-70), 13-21.

Delhi Police (H.A.H. Dis.) (XXXVI—25-2-70), 342.

Reported unresolved border dispute between UP and Bihar and possibilities of clashes over harvest (C.A.) (XXXVIII—31-3-70), 167-70.

Visit of Vohra Committee to U.P. (H.A.H. DIS) (XLI—8-5-70), 268-75, 277, 280-82.

## CHATTERJEE, SHRI KRISHNA KUMAR

Financial assistar.ce to West Bengal for development of fish and increase in its supply (XXXVIII—26-3-70), 29-30.

- CHATTARJEE, SHRI KRISHNA KUMAR**  
—Contd.
- International conference held at London to study production and marketing of edible oils (XXXVIII—26-3-70), 6-7.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 13.
- Debates*
- Banking Companies (Acquisition and Transfer of Undertakings) Bill consid. (XXXVIII—24-3-70), 469—71.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance 1970—(Res.) (XXXVIII—24-3-70), 469-71.
- D. G. 1970-71 (Min. of H. A. (XXXVIII—1-4-1970), 301-02. (XXXVIII—2-4-70), 201-05.
- Economic and Social Problems of West Bengal (Res.) (XLI—15-5-70), 293-97.
- Foreign Aid (Maintenance of Account) Bill by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-1970), 292-94.
- North Eastern Council Bill : Consid. (XLI—11-5-70), 276-78.
- President's Address (M) (XXXVI—2-3-70), 336. (XXXVI—3-3-70), 295—38.
- Proclamation re: West Bengal (Res.), (XXXVIII—30-3-70), 324-27.
- Prorogation of J & K Legislature (G.A.) (XXXVII—17-3-70), 213-24.
- Unemployment Problem, (Res.) (XXXV—III—3-4-70), 300-03.
- West Bengal Budget, 1970—71 : General Dis. D. G. on Account (1970-71) D.S.G. 1969—70 (XXXVIII—30-3-70), 324—27.
- CHATTERJEE, SHRI N. C. :**
- Proclamation re. West Bengal (Res.)—(XXXVIII—30-3-70), 312—15.
- West Bengal Budget, 1970—71 : General Dis. D. G. on Account (1970-71). D.S.G. 1969—70. (XXXVIII—30-3-70, 3 2-15.
- CHATURVEDI, SHRI R. L. :**
- Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-1970), 574-80.
- CHAUDHARI, SHRI DIGAMBAR SINGH :**
- Sworn (XLI—20-5-70), 1.
- CHAUDHARY, SHRI NITIRAJ SINGH :**
- A. I. R. Station for Bundelkhand. (XXVIII—2-4-70), 166—67.
- A. I. R. Station for Jabalpur (XXVIII—2-4-70), 167.
- CHAUDHARY, SHRI NITIRAJ SINGH—**  
Contd.
- Advancing of money against pulses, oil seeds, oils, grains by commercial banks. (XLI—11-5-70), 201-02.
- Allocation of iron and steel to Madhya Pradesh. (XXXVII—17-3-70), 187.
- Amount invested and lost by National Project Construction Corporation (XXXVIII—1-4-70), 148.
- Amount spent annually by a student in Sainik School. (XXXVII—11-3-70), 153-54.
- Amount spent by Central Irrigation and Power Ministry in each State. (XXXVII—18-3-70), 113-114.
- Amount spent by Rural Electrification Corporation. (XXXIX—8-4-70), 88-89.
- Amount spent on flood control, drainage and water logging in States. (XLI—13-5-70), 73.
- Annual intake of officers through NDA and IMA. (XXXVIII—25-3-70), 164.
- Anticipated State-wise per capita income at the end of Fourth Plan (XLI—13-5-70), 186.
- Archaeological Survey of India. (XXXIX—10-4-70), 26.
- Availability of High yielding variety of wheat, gram paddy from next Kharif and rabi season (XXXIX—16-4-70), 130.
- Average Cost of Answering a question in Lok Sabha. (XXXIX—20-4-70), 192-93.
- Bajaj Auto Ltd., Bombay and Automobile Products India Ltd., (XXXIX—7-4-70) 158-59.
- Blind, deaf and dumb in the country (XL—21-4-70), 167.
- Bonus to Workers of Security Paper mill, Hoshangabad. (XL—27-4-70), 92.
- Boys passing out of Sainik Schools Annually. (XXXVIII—25-3-70), 162-63.
- Broad gauge line for Satpura railway\* (Northern Railway) (XL—21-4-70) 159-60.
- Capacity of shallow tube-well in Narbada Basin. (XXXVII—12-3-70), 183-84.
- Class I, II, III and IV Employees Working in Security Mills. (XXXIX—20-4-70), 179-80.
- Commercial bank branches in Madhya Pradesh. (XLI—11-5-70), 203-05.

**CHAUDHARY, SHRI NITIRAJ SINGH—**  
*Contd.*

- Construction of National Highway No. 12, (XXXVI—27-2-70), 199-200.
- Consumption of Fuel oil for power generation. (XXXVIII—30-3-70), 156.
- Corporations, Commissions, Committees and other bodies of the Ministry of Irrigation and Power. (XXXVIII—1-4-70), 148.
- Cost of Nuclear Power Plant. (XXXVIII—25-3-70), 159—60.
- Counting machines in Security paper Mill, Hoshangabad. (XXXIX—20-4-70), 179.
- Declaring Road Connecting National Highway No. 6 with National Highway Nos. 26 and 7 as a National Highway. (XXXVI—27-2-70), 198-99.
- Detention of parcel and goods trains away from Itarsi station. (XLI—5-5-70), 128.
- Development of Surakachar Coal Mines for supply of coal to Fertilizer plan. at Korba. (XXXVIII—30-3-70), 123.
- Difference between the cadets recruited from Sainik School and other schools. (XXXVII—11-3-70), 156-56.
- Discrimination in Attendance Rules for Workers of Security Paper Mill, Hoshangabad. (XL—27-4-70), 91-92.
- Disparity in Pay Scales of Class III Services on Railway. (XXXVII—17-3-70), 136.
- Distribution of Billets to re-rolling Mills in Madhya Pradesh. (XXXVII—17-3-70), 192-94.
- Duty Roter in Security Paper Mills Hoshangabad. (XL—27-4-70), 190-91.
- Earthquake belt in Narmada Basin near Bharaoch. (XL—22-4-70), 90.
- Enquiry into Jeep accidents of Zoological Survey of India at Solan. (XXXIX—17-4-70), 75-76.
- Enquiry into price structure of Vespa Scooters. (XXXIX—14-4-70), 70.
- Enquiry into seizure of Smuggled Diamonds. (XXXVII—9-3-70), 279.
- Equal upgradation in Officers' and Clerks' cadres in Administrative and Divisional Offices Central Railway. (XXIX—14-4-70), 152.
- Fall in railway loadings grains, pulses, oilseeds, raw cotton and raw jute. (XL—21-4-70), 148-50.

**CHAUDHARY, SHRI NITIRAJ SINGH—**  
*Contd.*

- Financial Assistance to Agriculturists by Cooperative Banks. (XXXIX—9-4-70), 147.
- Formation of Scheme for Alternate Fuel in view of rise in Petroleum products consumption. (XXXIX—6-4-70), 200-01.
- Godowns attached to each branch of Bank. (XXXVII—9-3-70), 438.
- Grant of Central Aid to Bihar, U.P., and Rajasthan for Fourth Plan on Population Baiss. (XXXIX—8-4-70), 84.
- Handling of Import and Export Trade through Indian Ships. (XXXVII—13-3-70), 155.
- High yielding varieties of wheat, gram and oil seeds for sowing in rainfed areas of Narmada Valley of Madhya Pradesh. (XXXIX—9-4-70), 146-47.
- Idle diesel Engines at Itarsi. (XXXVII—10-3-70), 186-87.
- Import and Distribution of Tractors. (XXXVII—12-3-70), 184.
- Increase in Clerical Cadre as also in Class I and Class II Officers in Railway Board and Zonal Railways. (XXXIX—14-4-70), 153.
- Krishna-Godavari Waters Dispute. (XXXVII—18-3-70), 54-55.
- Labour Welfare Committee for Security Paper Mill, Hoshangabad. (XL—27-4-70), 93.
- Leasing out of Central Railway Agricultural field near Hoshangabad Railway Station. (XXXIX—14-4-70), 153.
- Leasing out of Central Railway Agricultural Field near Hoshangabad Railway Station by Public Auction. (XXXVII—10-3-70), 185-86.
- Length of Railway lines under various Divisions of Central Railway. (XXXVIII—31-3-70), 149.
- Linking of Jabalpur section with Bhilakhedi Yard by a Fly Past. (XXXVII—10-3-70), 186.
- Locating Control Offices away from Marshalling Yards and shifting of Itarsi Control Office to Bhilakhedi Yard. (XXXIX—14-4-70), 154.
- Loss of teak logs sent from Bhilakhedi Yard to Itarsi Station. (XXXVII—10-3-70), 187-88.
- Loss of teak logs sent from Bhilakhedi yard to Itarsi station. (XLI—5-5-70), 127-28.

**CHAUDHARY, SHRI NITIRAJ SINGH—**  
*Contd.*

- Loss to railways on account of pilferage (XL—21-4-70), 160-61.
- Madhya Pradesh Government request for permission to sell levy sugar in Open market. (XL—30-4-70), 111.
- Manufacture of an Atom Bomb. (XXXVI—25-2-70), 32-33.
- Measures to check transport of banned articles through the country. (XXXVII—16-3-70), 222.
- Minor Irrigation Projects in Madhya Pradesh. (XXXIX—9-4-70), 147-48.
- Minor irrigation projects in States (XXXIX—16-4-70), 129.
- National institutions for blind, deaf and dumb. (XL—21-4-70), 168-69.
- No-Rest Period in Security Paper Mills. (XXXIX—20-4-70), 205-06.
- Non-implementation of Narmada Project in Madhya Pradesh. (XXXVII—18-3-70), 114-15.
- Officers retiring after completing age of fifty years. (XXXVI—25-2-70), 78-79.
- Oil Reserves and Demand of Petroleum Products. (XXXVIII—30-3-70), 157.
- PL-480 funds for Housing programmes. (XXXVI—23-2-70), 147-48.
- Paper for Non-Judicial stamp manufactured in Security Paper Mill, Hoshangabad. (XXXIX—20-4-70), 177-78.
- Passenger booking at Bhadbhaghat (between Sukhi Siwania and Dewanganj Stations, Central Railway). (XXXVII—17-3-70), 67.
- Payment of bonus on export of rice from Madhya Pradesh. (XL—30-4-70), 109-10.
- Payment of overtime to railway inspectors of commercial branch. (XLI—5-5-70), 126-27.
- Policy regarding attachment of Petrochemical Plants and Fertilizer Plants with Refineries. (XXXVIII—30-3-70), 155.
- Post Offices in Narsinghpur and Hoshangabad Districts of Madhya Pradesh. (XXXIX—9-4-70), 148-49.
- Posting of Chairman of Central Water and Power Commission out of India after his retirement. (XL—22-4-70), 207.
- Power Generation in the Country. (XL—22-4-70), 160.

**CHAUDHARY, SHRI NITIRAJ SINGH—**  
*Contd.*

- Production of Oil from Coal. (XXXVIII—30-3-70), 39.
- Projects approved by Planning Commission on which work has not started. (XL—22-4-70), 91.
- Promotion of Officers of Central Boards of Customs and Direct Taxes. (XXXIX—6-4-60), 210-11.
- Property acquired by present and former Central Ministers in Delhi and in Suburban areas. (XXXVII—11-3-70), 152-53.
- Railway Divisional Headquarters in State Capitals. (XXXVIII—31-3-70), 150.
- Recommendations of enquiry commission on causes of delay in settling public claims. (XLI—5-5-70) 128-29.
- Recommendations of high power committee on security and policing commercial clerks. (XXXVIII—31-3-70), 150.
- Reorganisation of Divisions of Zonal Railways according to Language areas. (XXXVIII—31-3-70), 149.
- Report of Committee of Technical Experts on Scooters. (XXXIX—7-4-70), 157-58.
- Retirement age of officers upto the rank of Lt. Colonel. (XXXVII—11-3-70), 154-56.
- Roads declared as national highways. (XXXVIII—3-4-70), 127.
- Second rig for Exploratory Tube-well Organisation in Hoshangabad, M.P. (XXXVI—12-3-70), 181-82.
- Security paper mill canteen at Hoshangabad. (XL—4-5-70), 192-93.
- Security Paper Mills workers' Committee. (XL—27-4-70), 90.
- Seizure of Hashish meant for Smuggling into U.S.A. (XXXVII—16-3-70), 16-17.
- Selection of cadets from schools for training them for N.D.A. and I.M.A. (XXXVII—11-3-70), 154.
- Selection of Projects for being placed before the World Bank Team. (XXXVII—18-3-70), 115-16.
- Setting up of a steel plant at Balladilla (Madhya Pradesh). (XXXVII—17-3-70), 120.
- Setting up of a steel plant at Vishakhapatnam. (XXXVII—17-3-70), 165-66.

**CHAUDHARY, SHRI NITIRAJ SINGH—**  
*Contd.*

- Setting up of Caustic Soda Chlorine Plant at Korba by M.P. Audyogik, Vikas Nigam. (XXXVIII—30-3-70), 101.
- Setting up of Engineering based Industrial Units. (XXXVII—17-3-70), 165.
- Setting up of Flood Forecasting Centres in States. (XL—29-4-70), 117-18.
- Setting up of Pelletisation plant at Bailadilla by N.M.D.C. (XXXVIII—30-3-70), 135.
- Short Service Commissioned Officers found unsuitable for retention as Regular Officers. (XXXVIII—25-3-70), 163-64.
- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 20-24.
- Stoppage of project allowance at Hoshangabad (XLI—11-5-70), 198-99.
- Substitution of Naptha by heavy residue for Fertilizer Production. (XXXVIII—30-3-70), 154.
- Sugar stock in Madhya Pradesh. (XL—30-4-70), 111-12.
- Suggestion by Central Forest Research Institute for Power Generation. (XXXVIII—25-3-70), 152-53.
- Suggestion by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800/- Crores, to States with A Low Per Capita Income. (XXXIX—8-4-70), 80-81.
- Survey for minerals in Narsinghpur district of Madhya Pradesh. (XXXIX—6-4-70), 200.
- Survey for petroleum products in Madhya Pradesh. (XLI—11-5-70), 131.
- Survey for Tar Sands, Oil Shales and other fuels. (XXXIX—6-4-70), 201.
- Survey of Narbada Valley Project of Madhya Pradesh. (XXXVII—18-3-70), 115.
- Terms and conditions of service for recruitment of Civilian School Teachers in Defence Departments. (XXXIX—8-4-70), 173-74.
- Vehicles lying idle at Dehu Road since 1945. (XXXVIII—1-4-70), 150.
- Visit by West Germany's Reconstruction loan Corporation delegation to study India's Fertilizer Needs. (XXXVII—9-3-70), 294.
- Waiting list for supply of Scooters and Cars. (XXXIX—7-4-70), 156-57.

**CHAUDHARY, SHRI NITIRAJ SINGH—**  
*Contd.**Debates*

- D. G. 1970-71 Min.
- Of Irrigation and Power. (XXXIX—9-4-70), 210-15.
- General Budget, 1970-71—General Discussion : (XXXVII—17-3-70), 291-93.
- Railway Budget, 1970-71—General Discussion (XXXVII—5-3-70), 303-11.
- CHAUDHURI, SHRI TRIDIB KUMAR**
- Alleged Soviet interference in Indian Affairs. (XXXVII—4-3-70), 169.
- Appointment of Chief Secretary to Government of West Bengal. (XLI—15-5-70), 16.
- Assam-Nagaland Boarder Dispute (XXXVI—27-2-70), 172-73.
- Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.
- Closing down of silver refinery in Old Calcutta Mint. (XL—4-5-70), 209-10.
- Construction of work on National Highway No. 34. (XXXVII—13-3-70), 192.
- Daftries in Government of India forms store, Calcutta. (XXXVII—16-3-70), 190-91.
- Demand for increasing flight services between Calcutta and Silchar and Silchar and Gauhati. (XXXVII—13-3-70), 191-92.
- Grant of house rent allowance and children education allowance to employees of NEFA Administration (XLI—8-5-70), 135.
- Grant of Licence to Birlas for fertilizer project in Goa. (XXXVI—23-2-70), 170.
- Hooliganism and violence in Sealdah Division (Eastern Railway). (XXXVII—10-3-70), 210-11.
- Incorrect gradation of sugar by Vishnu Sugar Mills Limited, Gopal Ganj, Saran, Bihar. (XLI—7-5-70), 149.
- Nationalisation of General Insurance (XXXVI—23-2-70), 104.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70), 26.
- Pak. request to U.S.S.R. to intercede in Farrakka dispute (XXXVII—4-3-70), 110.
- Pak War-postures against India on Eastern Wing. (XXXVI—25-2-70), 161-62.
- Recommendation of Commissioner for S/C and S/T on Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 26.

**CHAUDHARI T K.—Contd.**

Re. : Employment of Farrakka Barrage Employees, (XXXVII—4-3-70), 111-12.

Setting up of Tatas of a fertilizer plant at Mithapur. (XXXVI—23-2-70), 107-08.

Shortage of orders for Heavy Electrical Plant, Hardwar. (XXXVI—24-2-70), 179-80.

Small farmers' development Agency. (XXXVII—12-3-70), 203.

Talks with Pakistan on Farakka and Eastern rivers. (XXXVI—25-2-70), 148.

Utilization of Steel Scrap. (XXXVII—10-3-70), 211.

Visit by Soviet Delegation to H.E.O., Ranchi. (XXXVI—24-2-70), 71-72.

*Debates*

Circular Railway in Calcutta (C.A.) (XL—23-4-70), 223-24.

Finance Bill 1970. Consid. (XLI—5-5-1970, 205-09. consid cl. (XLI-5-5-70)

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (CA). (XL—4-5-1970), 261-62.

West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70) 379-81.

**CHAUHAN, BHARAT SINGH :**

Accidents in Delhi involving motor vehicles. (XL—1-5-70), 151-52.

Alleged favouritism in Dandakaranya Project. (XXXIX—16-4-70), 100.

Applications from Scheduled Castes and Scheduled Tribes for Hindi typewriting and shorthand instructor. (XLI—8-5-70), 100.

Appointment of a Commission for the settlement of released Emergency Commissioned Officers. (XXXVIII—25-3-70), 78-79.

Article on Guerrilla Warfare in Naxalite Organ 'Liberation'. (XXXIX—10-4-70), 35.

C.B.I. Inquiry into murder of Shri Baldev Singh. (XL—1-5-70), 103-04.

Communal disturbances. (XXXVIII—3-4-70), 61-62.

Completion of Satiara Dam, Madhya Pradesh. (XXXVIII—1-4-70), 94.

Construction of Guna-Makri railway line. (XL—21-4-70), 32-33.

**CHAUHAN, BHARAT SINGH—Contd.**

Development of Mandu in Madhya Pradesh as a Tourists Centre. (XXXIX—17-4-70), 110.

Diana Guns brought into India by Haj Pilgrims. (XXXIX—10-4-70), 81.

Display of reservation chart re : sleeping berths and seats at Allahabad Railway Station platform. (XL—28-4-70), 131.

Educational allowance to SC and ST students. (XLI—8-5-70), 32.

Electricity in Servants quarters of M.P. at Windsor Place, New Delhi. (XLI—18-5-70), 193.

Emergency Commissioned Officers released after Second World War. (XXXVIII—25-3-70), 80-81.

Enquiry against Secretary, ICCR (XXXVIII—3-4-70), 208.

Export of pig Fats. (XXXVIII—1-4-70), 117.

Fate of Unauthorised Colonies in Delhi. (XXXVII—9-3-70), 335.

Foreign Aid to Foreign Christian Missionaries in India. (XXXIX—6-4-1970), 95.

Foreign Exchange to Haj Pilgrims (XXXIX—13-4-70), 94.

Furniture for servants quarters of M.P.s (XXXIX—20-4-70), 121-22.

Grants for Development of Hospitals in Madhya Pradesh. (XL—4-5-70), 114.

Grant to Madhya Pradesh and Delhi Administration due to Damage to Crops as a result of Hailstorm in March, 1970, (XXXIX—9-4-70), 107-09.

Hindi stenographers in Education Ministry. (XLI—8-5-70), 71.

Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 31.

Indian Christian Association, Delhi. (XXXVIII—3-4-70), 207-08.

Institutions advocating Indo-Pak re-union (XLI—15-5-70), 79-80.

Issue of ration cards to labourers in Delhi (XXXVIII—26-3-70), 156-57.

Japanese Loan to India. (XXXIX—6-4-70), 207.

Laws for compensation for loss of life or limbs to workers engaged in small establishments. (XL—30-4-70), 53.

Looting of Ahmedabad-Bhopal train near Meghnagar station (Western Railway) (XL—28-4-70), 129.

**CHAUHAN, BHARAT SINGH—Contd.**

- Loss to Railways due to Political Disturbances, Agitation and Accidents. (XXXVIII—24-3-70), 338-39.
- Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—24-3-70), 212-13.
- Medical Colleges in Delhi. (XL—4-5-70), 55-56.
- Mowu Angami's disclosure about chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Murder of Shri Baldev Singh. (XXXVIII—3-4-70), 146. (XL—1-5-70), 104-05.
- Murder of Shri Baldev Singh of Himachal Pradesh. (XL—24-4-70), 143.
- Murder of woman employee of Indian Embassy in U.K. (XXXVIII—25-3-70), 79-80.
- National Small Savings Scheme. (XLI 18-5-70), 194.
- Naxalite centre on Nagaland Border. (XXXVIII—3-4-70), 38.
- New Radio Stations in Chattisgarh Region of Madhya Pradesh. (XXXIX—9-4-70), 106-07.
- Political agitations in the country. (XL—1-5-70), 152-53.
- Post Offices and sub-Post Offices in Bhopal city, District Sihar and Distt. Dhar. (XL—23-4-70), 129-30.
- Post Offices and Sub-Post Offices in Kanpur District. (XL—23-4-70), 130-32.
- Post Offices in Madhya Pradesh. (XXVIII—2-4-70), 93-94.
- Posting of C.P.W.D. Sweepers in Servant quarters of Members of Parliament. (XLI—18-5-70), 195.
- Provision of ceiling fans in servant quarters of MP's flats in North and South Avenues, New Delhi. (XXXIX—20-4-70), 119-20.
- Railway Link for Rewa with Allahabad or Satna. (XXXIX—7-4-70), 79.
- Realisation of income-tax from All India Trade Union Congress. (XLI—11-5-70), 60.
- Report of Funds from U.S.A. by Indian<sup>s</sup> in Methodist Intermediate Girls School, Moradabad. (XXXIX—20-4-70), 82-83.
- Record of Indian Revolutionaries involved in India's Independence Struggle. (XXXIX—17-4-70), 107-09.

**CHAUHAN, BHARAT SINGH—Contd.**

- Recovery of Arms and ammunition in West Bengal, Rajasthan and Jammu and Kashmir. (XXXIX—17-4-70), 104-05.
- Refusal by certain persons to become Chairman of the proposed Third Pay Commission. (XXXVIII—30-3-70), 48.
- Reinstatement of P&T Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXVII—2-4-70), 2-16.
- Report of staff inspection unit of Finance Ministry on ICGR. (XXXVIII—3-4-70), 168.
- Retrieving of Indian Monuments available in London Museum. (XXXIX—17-4-70), 109-10.
- Running of Electric Trains in Madhya Pradesh. (XXXIX—7-4-70), 20-23.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- Sale of Houses to Public by Government. (XXXIX—20-4-70), 118.
- Schemes under execution in Dandakaranya Project. (XXXIX—16-4-70), 69.
- Seizure of Gold and Jewels at Santa Cruz Airport, Bombay. (XXXIX—13-4-70) 26-29.
- Selection grade daftrics. (XLI—18-5-70), 181.
- Setting up of Family Planning Centres in Urban and Rural Areas of Madhya Pradesh. (XL—4-5-70), 114-15.
- Setting up of New Ordnance Factories during 1970-71. (XXXVIII—1-4-70), 118.
- Slapping of a Member of Parliament by District Collector of Ujjain. (XXXVIII—24-3-70), 39-40.
- Small Savings Schemes. (XL—27-4-70), 112-13.
- States visited by Union Ministers, Ministers of State and Deputy Ministers. (XL—1-5-70), 83.
- Suggestion by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800 crores, to States with a low Per Capita Income. (XXXIX—8-4-70), 80-81.
- Temporary Sweepers, Beldars in Parliament Works Division. (XXXIX—20-4-70), 120-21.
- Violation of Indian Airspace by Pakistan's Planes. (XXXIX—8-4-70), 167.

**CHAVAN, SHRI D. R. :**

Correction of Answer to USQ No. 6829 re; extension to commission of inquiry in Haldia-Barauni pipeline case. (XLI—11-5-70), 229.

Demands for Grants 1970-71, Minister of Petroleum and Chemicals and Mines and Metals (XXXIX—13-4-1970 329-37.

Earthquake in Gujarat near Ankleshwar Oilfields (C.A.). (XXXVIII—25-3-1970), 173-83.

Petroleum (Amendment) Bill : Consid. (XLI—7-5-70), 195-202. Consid. Cl. (XLI—7-5-70), 203-15. Motion to pass, as amended, (XLI—7-5-70), 215, 226-30.

**CHAVAN, SHRI Y. B. :**

Arms flow to persons engaged in inter-party clashes in Calcutta. (C.A.). (XXXVI—3-3-1970), 214-28.

Attack on Shri Jyoti Basu (St). (XXXVIII—31-3-70), 278-80.

Communal Disturbances in Maharashtra (St). (XLI—11-5-70), 252-60.

Condition of M.P.'s injured in the police lathi charge in Delhi on 6th April, 1970 (St). (XXXIX—16-4-1970), 238-39.

Constitution (Amendment) Bill, (Omission of Article 314) By Shri Madhu Limaye. Consid. (XL—28-4-70), 310-12.

Constitution (24th Amendment) Bill : Int. (XLI—18-5-1970). 250-75.

D. G. 1970-71, Min. of H.A. (XXXVIII—3-4-70), 247-48.

Foreign Aid (Maintenance of Account) Bill—withdrawn by Shri Kumar Lal Gupta. Consid. (XXXVII—13-3-1970), 340-43.

Meeting of the Bangla Congress leaders with Prime Minister and Home Minister (G.A.). (XXXVII—16-3-70), 227-41.

Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (Dis). (XXXVIII—2-4-1970), 326-30.

North Eastern Council Bill: Consid. (XLI—11-5-70) 263-66, 301-07, Consid. Cl. (XLI—11-5-70), 307-20, Motion to pass, as amended, (XLI—11-5-70), 320-327.

Obituary Reference:—(Death of Shri Jaipal Singh). (XXXVIII—20-3-70), 2.

**CHAVAN, SHRI Y. B.—Contd.**

Persons reported missing from among demonstrators of 6th April, 1970 (St). (XXXIX—10-4-70), 280.

Political development in Punjab (St). (XXXVIII—26-3-70), 277, 282-84.

Procedure followed by West Bengal Governor in regard to formation of Government. (C.A.) (XXXVIII—24-3-70), 389-414.

Prorogation of Haryana Legislative Assembly (M). (XXXVII—4-3-70), 365-71.

Prorogation of J & K Legislature (C.A.). (XXXVII—17-3-70), 194-217.

Statement re: Prorogation of Jammu and Kashmir Legislature (St). (XXXVII—13-3-1970), 349-59.

Re: Abolition of Privy Purse. (XXXVI—28-2-70), 6-7.

Re: Adjoiment of Haryana Assembly. (XXXVI—2-3-70), 262, 270-73.

Re: Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-1970), 184-85, 188-93.

Re: Position of Minister who is not a Member of either House. (XXXVIII—3-4-70), 3-4.

Re: Question of Privilege against a Police Officer. (XLI—11-5-70), 247-48.

Recent Communal Disturbances in the country (Dis). (XLI—20-5-1970), 335-54.

Reported attack on French Consul-General and his wife (C.A.). (XXXVI—23-2-70), 226-33.

Reported clash over forcible occupation of land in West Bengal (C.A.). (XLI—5-5-1970), 170-79.

Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat. (XL—28-4-70), 196-97.

Reported Naxalite activities in Assam (G.A.). (XXXIX—9-4-1970), 171-73, 176-80.

Reported ransacking of Gandhi Centre at Jadavpur University (C.A.). (XXXIX—17-4-70), 190-210.

Reported resignation of one of the Advisers to the West Bengal Governor. (G.A.). (XXXIX—16-4-70), 143-53.

Reported statement by General Cariappa advocating imposition of military rule in India. (C.A.). (XXXVII—13-3-1970), 225-99.



**CHAVAN, SHRI Y. B.—Contd.**

- Revision of scales of pay and allowances of employees of Union Territories (Dis). (XXXVII—17-3-70), 386-90.
- Riots in Ghaibasa. (C.A.). (XXXIX—20-4-1970), 296-45.
- Role of Governors in the recent ministry making in UP and Bihar (Dis). (XXXVI—23-2-70), 356-62.
- Telengana Problem (Dis). (XLI—18-5-1970), 361-68.
- Use of force by the police against certain M.P.s and others near Patel Chowk, New Delhi (A.M.). (XXXIX—6-4-70), 283, 306-16.

**CHITTYBABU, SHRI C. :**

- Censor certificates in Hindi for Tamil Films. (XXVIII—2-4-70), 165.
- Commodities imported solely by STC and profits earned. (XXXVIII—1-4-70), 152.
- Expenditure incurred on imports by S.T.C. (XXXVIII—1-4-70), 151.
- Grant of Special pay to wireless operators on Southern Railway. (XXXVIII—31-3-70), 146.
- Import of Nylon Yarn. (XXXVIII—1-4-70), 158.
- Increase in Commercial Broadcasting time for Madras, Tiruchi Stations of AIR. (XXVIII—2-4-70), 164.
- Participation in Expo-70 to be held in Japan. (XXXVIII—25-3-70), 167-68.
- Profit earned by S.T.C. (XXXVIII—1-4-70), 169.
- Seizure of nylon yarn. (XLI—11-5-70), 207.
- Setting up of a Naval Base by U.S.S.R. in Andamanas and Nicobar Islands. (XXXVIII—1-4-70), 61.

**CHOUDHARY, VALMIKI :**

- AIR pact with USA. (XL—24-4-70), 174.
- Abolition of tariffs on the imports by the Industrialised nations from developing nations. (XLI—13-5-70), 90.
- Acquisition of historical records. (XXXIX—17-4-70), 101-02.
- Additional production potential of food-grains in Rajasthan. (XL—30-4-70), 94-95.
- Agreement with USSR for cooperation in scientific field. (XXXVIII—3-4-70), 94-95.

**CHOUDHARI, VALMIKI—Contd.**

- Air India and Indian Airlines Flights cancelled during Bengal Bandh. (XXXIX—10-4-70), 141.
- All India man power service to assess manpower situation. (XXXVII—5-3-70), 1-2.
- Annual conference of All India Management Association. (XLI—2-5-70), 61.
- Appointment of a Committee for revising terms and conditions of service of Territorial Army. (XL—29-4-70), 177-78.
- Appointment of Commission under Monopolies and Restrictive Trade Practices Act, 1969. (XLI—12-5-70), 139.
- Arrest of a Pakistani spy girl with an Indian Army Officer. (XL—24-4-70), 78.
- Assessment of persons coming to Capital annually for settlement. (XL—4-5-70), 96-97.
- Assistance to farmers due to damage to crops by hails. (XXXIX—16-4-70), 61.
- Attachment of properties belonging to sugar factories for non-payment of dues. (XXXIX—18-4-70), 73.
- Ban on export of certain items. (XLI—6-5-70), 97-98.
- Bank Rate cut by Great Britain. (XXXIX—6-4-70), 42-43.
- Bills pertaining to staff of various Ministries to A.G.C.W. & M. (XXXIX—13-4-70), 174-76.
- Black-Market in Scooters. (XXXVII—10-3-70), 190-91.
- Career management cell in Ministries. (XLI—15-5-70), 133.
- Central assistance for Industrialisation of Gujarat State. (XXXIX—7-4-70), 174-75.
- Central assistance for special problems of States. (XLI—6-5-70), 56-57.
- Central assistance to West Bengal Government for maintaining law and order. (XLI—8-5-70), 92.
- Centre's offer of compensation to States for introducing prohibition. (XLI—12-5-70), 173.
- Centres for testing of Electrical appliances and Household Goods. (XXXVIII—31-3-70), 66.
- Changes in organisational set up of agency for development of tourism. (XL—24-4-70), 59.

**CHAUDHARY, VALMIKI—Contd.**

- Class IV employees in schools of Himachal Pradesh Education Department (XXXVIII—3-4-70), 147-48.
- Clearance by Centre for Their Dam in Punjab. (XXL—22-4-70), 33.
- Closure of Fair Price Shop in Andrews Ganj, New Delhi. (XXVIII—2-4-70), 144.
- Closure of textile Mills in West Bengal. (XLI—6-5-70), 126-27.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Colombian Trade and Economic Mission. (XL—29-4-70), 47-48.
- Committee on Study of rates of interest. (XL—27-4-70), 98-99.
- Complaint against an engineer of FCI for accepting bribe. (XLI—7-4-70), 92-93.
- Complaints against auto-rickshaws and taxi drivers in Delhi. (XL—1-5-70), 131-33.
- Confederation of Central Government Officers. (XL—1-5-70), 43.
- Conference of directors incharge of tourist promotion. (XL—24-4-70), 41.
- Conference of State Road Transport Undertakings. (XLI—8-5-70), 132.
- Conference on rehabilitation of Handicapped held on Delhi. (XXXVIII—31-3-70), 67.
- Construction of big bungalows for Ministers, High Court Judges and senior officers. (XLI—11-5-70), 13-15.
- Contribution of National Industrial Development Corporation in setting up of Industries. (XLI—12-5-70), 140-42.
- Conveyance facilities to employees of Beas Dam Project. (XXXIX—8-4-70), 154.
- Country's Population Central Programme. (XXXVIII—30-3-70), 143.
- Damands Central Secretariat Class IV employees. (XL—24-4-70), 124.
- Demarcation and development of backward areas in each state. (XLI—19-5-70), 75-77.
- Deputation of Members of Parliament and Members of Legislative Assemblies of Himachal Pradesh to Prime Minister for Rehabilitation of Oustees of Pong Dam. (XXXIX—8-4-70), 68-69.

**CHAUDHARY, VALMIKI—Contd.**

- Detection of three Time-Bombs in a Railway Wagon in the Barauni Refinery Shed. (XXXVIII—30-3-70), 97.
- Development of High protein live-stock and poultry food by GLRI. (XLI—8-5-70), 67.
- Development of Technical Consultancy Service. (XXXIX—7-4-70), 73-74.
- Direct loans given by State Bank of India to Farmers in M. P. (XL—4-5-70), 184-85.
- Discovery of explosives along railway track near Silchar Railway Station. (XXXVIII—24-3-70), 373.
- Distribution of obscene literature among Indian youth. (XL—24-4-70), 59.
- Distribution of Wheat received from Australia. (XL—30-4-70), 79-80.
- Effect of Taxation on Industrial Units. (XXXIX—20-4-70), 98-99.
- Enquiry into the damage done by students to School of Planning and Architecture, Delhi. (XLI—5-5-70), 181-82.
- Eradication of leprosy from the country. (XLI—11-5-70), 166-67.
- Excavation of Kaseri near Hindon river (Meerut District). (XLI—18-5-70), 94-95.
- Exchange and application of new ideas and techniques in agricultural production. (XXVII—2-4-70), 81.
- Excise Duty on Metal Containers of Geometrical and Colour Boxes. (XXXIX—20-4-70), 81-82.
- Expenditure involved in T.V. Centre for Srinager. (XXXIX—9-4-70), 101.
- Expenditure on new broadcasting Stations. (XXXIX—9-4-70), 102.
- Export of carpet backing. (XLI—6-5-70), 98-99.
- Export of engineering goods to West Germany. (XLI—6-5-70), 71.
- Export of Films. (XLI—6-5-70), 74-75.
- Export of Iron Ore by M. M. T. C. (XLI—6-5-70), 72-73.
- Export of Lichi. (XLI—20-6-70), 96.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 17.
- Export of steel technology. (XLI—8-5-70), 95-97.
- Export of Steel to developing countries. (XLI—12-5-70), 76-77.

**CHAUDHARY, VALMIKI—Contd.**

- Evolution of a new cereal with high Protein Contents. (XXXIX—16-4-70), 72.
- Fall in Consumption of Fertilizer. (XXXIX—9-4-70), 42-43.
- Falling standard of Hindi programmes over A.I.R. (XXXVII—5-3-70), 101.
- Faridabad Shoe Factories workers Meeting with Prime Minister. (XXXIX—9-4-70), 165.
- Fast train between Bombay and Delhi. (XXXVII—10-3-70), 190.
- Finalisation of Draft Fourth Plan for Bihar State. (XXXVII—4-3-70), 186.
- Fire in Delhi zoo worker's colony. (XLI—8-5-70), 140.
- Fires in industrial Establishments. (XLI—5-6-70), 145-48.
- Foreign investment in private sector. (XLI—11-5-70), 139-40.
- Former Punjab Chief Minister's Statement re status of Fazilka. (XXXIX—10-4-70), 24.
- Free legal aid to the Poor. (XXXIX—14-4-70), 156.
- French proposal for peace in Cambodia. (XL—29-4-70), 94-95.
- Ground based TV net work. (XLI—7-5-70), 59.
- Higher Power Committee to probe into pollution in Jamna Water at Okhla. (XXXIX—13-4-70), 92.
- Housing projects financed from Central Revolving Fund. (XLI—11-5-70), 85-86.
- Import of Tractors under Gift Scheme. (XL—22-4-70), 59.
- Improvement and modernisation of facilities at major ports. (XLI—15-5-70), 23-28.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Indo-Ceylon agreement about tea Industries. (XL—29-4-70), 89.
- Indo-Japanese Trade Relations. (XL—22-4-70), 104.
- Introduction of Letter-of-Credit System in S.B.I. (XL—4-5-70), 178-79.
- Kailash booster pumping station scheme, Delhi. (XLI—11-5-70), 140-41.
- Lack of demand and fall in production of superphosphate fertilizer. (XLI—11-5-70), 157.

**CHAUDHARY, VALMIKI—Contd.**

- Liepzig fair 1970. (XXXVIII—1-4-70), 105.
- Loans to Small Scale Industries by State Bank of India. (XL—4-5-70), 77-78.
- Loss to Cinemahouse-owners in Calcutta on account of attack by Naxalites. (XXXIX—10-4-70), 101.
- Magisterial enquiry into the murder of Shri Baldev Singh (XXXVIII—24-3-70), 212-17.
- Manufacture of foamed concrete (XXXVIII—3-4-70), 97.
- Meeting of central advisory committee for agricultural production, (XLI—7-5-70), 93-95.
- Meeting of Custodians of nationalised banks with Chairman of State Bank of India regarding agricultural loans. (XL—27-4-70), 99-100.
- Meeting of Indian Labour Conference or Standing Labour Committee to consider recommendations of National Labour Commission. (XXVIII—2-4-70), 81-82.
- Meeting of Representatives of Public Undertakings. (XXXIX—13-4-70), 95-96.
- Methods of early detection of cancer in India (XLI—11-5-70), 107-08.
- Military Hardware recovered from Traders in Bargonda in Mhow Cantonment. (XL—22-4-70), 112.
- National parts and sanctuaries (XLI—8-5-70), 114.
- Naxalites' attack on Calcutta Cinema Houses. (XXXVIII—26-3-70), 51.
- Nepal's move to raise the problem of transit of goods through India at United National (XLI—13-5-70), 51.
- Offer of Supply of Crude Oil at 1.26 per Barrel to Cochin Refinery. (XXXIX—6-4-70), 112.
- Official liquidators attached to High Courts in India (XLI—5-8-70), 97-98.
- Opening of exchanges for Sub-Contracts in India. (XXXVIII—31-3-70), 1.
- Orientation to Private Medical Fractioners for Family Planning Programme. (XXXVIII—30-3-70), 146.
- Over-Drafts by States. (XXXIX—13-4-70), 159-60.
- Policy followed by Delhi Administration regarding exemption of films from entertainment tax. (XXXIX—16-4-70), 72.

## CHAUDHARY, VALMIKI—Contd.

- Pollution of Water in Delhi by discharge of industrial effluent (XXXIX—13-4-70), 153-54.
- Pricing policy of petroleum products, (XLI—11-5-70), 84.
- Processing, Marketing and Cultivation of Soyabean. (XL—23-4-70), 77.
- Procurement of Wheat. (XL—23-4-70), 77-78.
- Production of titanium dioxide. (XLI—8-5-70), 116.
- Profit from sale of lottery tickets earned by DDA. (XLI—11-5-70), 106-107.
- Project Assistance from World Bank. (XL—27-4-70), 102-03.
- Project under construction in Bihar. (XXXVII—4-3-70), 185-86.
- Promotion to nurses in Delhi hospital. (XLI—11-5-70), 199-200.
- Purchase of more buses by Delhi Transport Undertaking. (XLI—8-6-70), 69.
- Radar Facility at Palam Airport. (XL—1-5-70), 171-72.
- Reciprocal visa facilities to Indians for free travel. (XXXVII—11-3-70), 157-58.
- Recognition to Indian Railways ticket checking Staff Association. (XXXIX—14-4-70), 106.
- Recommendations made by Medical Council of India. (XL—4-5-70), 179.
- Rehabilitation of Handicapped persons. (XXXIX—14-4-70), 113.
- Released emergency commissioned officers not provided with suitable jobs. (XLI—13-5-70), 126.
- Removal of boundary pillars by Pakistanis on Assam border. (XLI—15-5-70), 87-88.
- Removal of ceiling on compensatory allowance. (XXXVII—16-3-70), 182.
- Renewal of trade pact between India and Nepal. (XXXVIII—25-3-70), 151-52.
- Report of restaurant committee appointed by Delhi Administration. (XLI—7-5-70), 91-92.
- Report of technical expert Committee on scooters. (XLI—6-6-70) 42-43.
- Report of the Committee appointed to examine the setting up of Dry Port of Delhi. (XXXIX—8-4-70), 76.
- Requests received from MPs in respect of House rent allowance. (XXXVII—16-3-70), 182-83.

## CHAUDHARY, VALMIKI—Contd.

- Restrictions on booking of goods to New Delhi due to wagon glut in goods shed at New Delhi. (XLI—12-5-70), 142-43.
- Restrictions on future contracts in gur. (XLI—5-5-70), 85.
- Rise in prices of construction materials. (XXXVIII—24-3-70), 355.
- Rural Electrification Scheme for Backward Areas. (XL—22-4-70), 102.
- Saving of foreign exchange by small scale industries by way of import substitution. (XL—21-4-70), 37.
- Scarcity of Vanaspati Ghee in Delhi. (XXXVIII—2-4-70), 29-30.
- Schemes and Plans for Export of Sports goods. (XL—29-4-70), 59-60.
- Schemes for promotion of tourism and development of wild life centres. (XXXVIII—3-6-70), 40-41.
- Selection Grade Daftics. (XXXIX—13-4-70), 176.
- Seminar on Educational Planning and Administration. (XXXIX—10-4-70), 100.
- Setting up of Agro-based industries in Bihar (XXXVIII—24-3-70), 354.
- Setting up of a Compost fertilizer factor in Cooperative Sector in Bihar. (XXXVII—5-3-70), 101-02.
- Setting up of bear factory in Ludhiana. (XLI—6-8-70), 75.
- Setting up of Pulp factory in Sikkim. (XLI—6-5-70), 55-56.
- Shortage of Aluminium and export thereof. (XL—27-4-70), 100-01.
- Soviet refusal to peace move in Laos (XLI—6-5-70), 114.
- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 20-24.
- Soyabean oil imports during April, 1970. (XL—30-4-70), 154-55.
- Special Financial Assistance to states. (XXXVIII—30-3-70), 144.
- Speech by Shri Naval H. Tata regarding Unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70), 89-90.
- Statement by Chairman of State Trading Corporation re: strengthening of India's International Trade. (XLI—6-5-70), 80.

**CHAUDHARY, VALMIKI—Contd.**

- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 12.
- Statement made by President of Indian Roads Congress at Darjeeling. (XL—1-5-70), 170-71.
- Statement of UP Agriculture Minister regarding sugarcane development programme. (XLI—7-5-70), 35.
- Strikes in Textiles, Jute, Tea and Coal Mines Industries and their Settlement. (XXVIII—2-5-70), 66.
- Study of traffic problem of Delhi by school of planning and architecture (XLI—15-5-70), 133-34.
- Suggestions made by Gujarat Chamber of Commerce and Industry for Development of Gujarat.—(XL—22-4-70), 95.
- Supply of Tube-wells, fertilisers and Tractors to step up Food Production in Punjab. (XXXIX—9-4-70), 101.
- Survey of communicable disease of zoonotic origin in the country (XLI—11-5-70), 137-39.
- Taking over of Dr. Joshi's Memorial Hospital and Nursing Home, Delhi. (XL—27-4-70), 103-04.
- Talent Search for blind children. (XL—28-4-70), 61.
- Third international trade fair. (XLI—13-5-70), 127.
- Trade Agreement with Indonesia. (XXXVIII—25-3-70), 150-51.
- Trade delegation from Hong Kong. (XLI—13-6-70), 127.
- Trade with European Economic community. (XLI—6-5-70), 87-88.
- Trade with Switzerland (XLI—13-5-70), 128.
- Tubewells for augmenting water supply from Ok Pumping Station. (XL—27-4-70), 32-34.
- UNICEF report re; betterment of Children. (XLI—19-5-70), 78-79.
- US ambassador's statement. (XLI—11-5-70), 92.
- U.S. Ambassador's statement re: Indo-U.S. Trade. (XLI—6-5-70), 31.
- U. S. request for Alternative Arrangement to Run American Cultural Centres (XXXVIII—25-3-70), 151.
- Units sold by Unit Trust of India. (XXXVIII—30-3-70), 34.

**CHAUDHARY, VALMIKI—Contd.**

- Unplanned spending on cultural activities. (XLI—8-5-70), 132.
- Use of Hindi in Nationalised Banks. (XXIII—20-4-70), 47-48.
- Visit of Russian silk experts to Srinagar. (XLI—13-5-70), 97.
- Waiting list for allotment of Government accommodation. (XLI—11-5-70), 62-64.
- CHAUDHURY, SHRI J. K.**
- Aid from International Finance Corporation for Goa Fertiliser Project. (XXXIX—6-4-1970), 151.
- Attack on tram car by Naxalites in Calcutta. (XLI—15-5-70), 127.
- Central Government Employees who participated in 19th Sept., 1968 strike. (XXXVI—27-2-70), 128-29.
- Concern by F.I.C.C.I. on increasing Unemployment (XXXVI—26-2-70), 137-38.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Deployment of Central Industrial Security Force at Durgapur. (XXXVI—27-2-70), 111.
- Difficulties encountered by pensioners in collecting their pensions. (XXXIX—6-4-1970), 52-53.
- Enquiry into fatal accident of two Americans travelling by Bhoawal-Allahabad passenger train. (XXXVIII—31-3-70), 113.
- Fall in price of fertilisers (XXXVII—16-3-70), 74-75.
- Increase in export of Handicrafts. (XXXVI—25-2-70), 153-55.
- Irrigation arrangement in Arid Districts of Rajasthan. (XXXVIII—2-4-70), 98-99.
- Labour problem in Farakka Barrage Project. (XXXVI—25-2-70), 75-76.
- Legislation for Small and Ancillary Industries. (XXXVI—24-2-70), 224.
- National Highway linking Kathmandu Valley with Nepalese Terai and India (XXXVII—4-3-70), 72-73.
- Non-submission of records to Commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70), 218-19.
- One day's strike by Employees of Public Sector Hotels in Delhi. (XXXVII—9-3-70), 54.

**CHAUDHARY, SHRI J. K.—Contd.**

- Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—3-4-70), 147.
- Reduction in prices of Chemical products. (XXXVI—2-3-70), 188-90.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—2-3-70), 77-79.
- State Housing Minister's Conference. (XXXVII—9-3-70), 398.
- Statement made by Gen. Cariappa for redressal of grievances of ex-servicemen. (XLI—13-5-70), 86.
- State of Mahatma Gandhi near India Gate, New Delhi. (XXXVI—23-2-70), 48-49.
- Supply of iron ore to Japan. (XXXVII—11-3-70), 79-80.
- Unclaimed insured Parcels lying in Bareilly Post Office. (XXXVI—26-2-70), 139-40.
- Upgrading of posts of Chief Secretaries States. (XLI—15-5-70), 31-32.

*Debates*

D. G., 1970-71.

Min. of H.A. (XXXVIII—1-4-70), 200-05.

President's Address (M). (XXXVI—2-3-70) 287-91.

**D****DAMANI, SHRI S. R. :**

Achievement of production target at Khetri Copper Project. (XXXVI—23-2-70), 192-93.

**DALBIR SINGH, SHRI :**

- General Budget 1970-71—General Discussion. (XXXVII—12-3-1970), 317-24.
- Re : Adjournment of Haryana Assembly. (XXXVI—2-3-70), 259-60.
- Admission to Technological Course in I.I.T. (XXXVI—27-2-70), 148.
- Agricultural Co-operative Farms. (XXXVII—5-3-70), 222.
- Agricultural Universities and Affiliated Colleges in India. (XXXVI—26-2-70), 151-52.
- Arrears of Income-Tax. (XXXVI—2-3-70), 91-93.
- Audit Agency for cases assessed by Income Tax Officers. (XL—27-4-70), 219-21.

**DALBIR SINGH, SHRI—Contd.**

- Central Industrial Security Force. (XXXVI—27-2-70), 136-37.
- Central Purchase and Sales organisation of National Textile Corporation. (XXXVII—4-3-70), 85.
- Contract with Japan for Ore Export. (XXXIX—17-4-70) 31-43.
- Corporate tax in India. (XXXVI—2-3-70), 27-28.
- Cost of Assessment. (XXXVI—2-3-70), 89-90.
- Crises in Cotton Textile Industry. (XXXVII—18-3-70), 84-85.
- Decline in production of Cotton Textile. (XXXVI—25-2-70), 157-58.
- Decrease in L.I.C. Premium Rates. (XXXVI—23-2-70), 99-100.
- Demand Estimates of steel requirement in Fourth and fifth Plans. (XXXVII—10-3-70), 132-34.
- Development of International Airports in India for Jumbo Jets. (XXXVI—27-2-70), 85.
- Dissatisfaction expressed by Chief Ministers about allotment of Funds for the States. (XXXVII—18-3-70), 41.
- Effect of Increase in Steel prices on industrial production and prices of consumer goods. (XXXVI—24-2-70), 102.
- Establishing a free port in Nicobar Islands. (XXXVII—11-3-70), 123-24.
- Estimates of the Employment and Under-employment and educated unemployed. (XXXVI—26-2-70), 43-44.
- Export of Roses through S.T.C. (XXXVII—18-3-70), 103.
- Export of Steel (XL—28-4-70), 11.
- Fall in production of cotton due to non availability of cotton seeds. (XL—30-4-70). 13-14.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 17.
- First year of Fourth Plan. (XXXVI—25-2-70), 160.
- Foreign assistance in designing new Steel Plants. (XLI—18-5-70), -90.
- Hindustan Steel Ltd. (XXXVI—24-2-70), 104-06.
- Impact of rise in price of steel on export of Engineering goods. (XXXVII—11-3-70), 121-22.

DALBIR SINGH, SHRI—*Contd.*

- Implementation of the recommendations of the Manubhai Shah Committee to give guarantee for loans. (XXXVII—18-3-70), 186.
- Improvement in setting up new Industrial Concerns (XLI—12-5-70), 78.
- Increase in number of Hippies in India. (XXXVII—9-3-70), 185.
- India's demand for export quota of sugar. (XXXVIII—26-3-70), 104-05.
- Inter-Ministerial Conference on creating self-employment opportunities. (XXXVI—26-2-70), 153.
- Licences to manufacture Scooters. (XXXVI—24-2-70), 38-40.
- Need-Based Minimum wage for Central Government Employees. (XXXVII—30-3-70), 10.
- Opposition to automation on Railway. (XLI—19-5-70), 8-9.
- Pending Appeals of Income Tax Cases. (XXXVI—2-3-70), 87-88.
- Pending applications for Industrial Licences. (XXXVII—17-3-70), 43-44.
- Pending cases of Income Tax Assessments. (XXXVI—2-3-70), 88-89.
- Pending export orders. (XXXVII—11-3-70), 169-70.
- Prices of Consumer and Food items (XXXVI—23-2-70), 193-94.
- Production of Steel (XLI—12-5-70), 125-26.
- Progress in rural electrification. (XXXVIII—25-3-70), 69-70.
- Progress of Co-operative Movement. (XXXVI—26-2-79), 15-310
- Registration of private companies. (XXXVII—17-3-70), 95-96.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-1970), 8-9.
- Report of Official Group on Merger of weaker Textile Mills with stronger Mills. (XXXVI—25-2-70), 158-59.
- Requirement of steel for export of Engineering Goods. (XXXVII—11-3-70), 124.
- Rise in price of paper. (XXXVIII—31-3-70) 20.
- Safety Matches Manufacturing Units. (XXXVII—10-3-70), 131-32.
- Saving of foreign exchange by import substitution of drawing of various items. (XXXVII—17-3-70), 178-79.

DALBIR SINGH, SHRI—*Contd.*

- Setting up of Agricultural Credit Corporation. (XXXVI—26-2-70), 152.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—29-2-70), 77-79.
- Short-Term Agricultural Credit during Fourth Five Year Plan. (XXXVII—5-3-70), 222-24.
- Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 15-16.
- Statutory Corporation for Managing international Air ports in India. (XXXVII—13-3-70), 212.
- Supply of Steel to exported oriented Industries. (XXXVII—10-3-70), 133-35.
- Survey Technical and Financial working of marginal and weak Textile Mills. (XXXVII—25-2-70), 159-60.
- Ticketless travelling on Railways. (XXXVI—24-2-70), 107.
- Tourist Traffic (XXXVII—13-3-70), 26-29.
- West Bengal Chief Minister's Statement regarding Law and Order situation in the State. (XXXVI—27-2-70), 94-95.
- Wheel and axle Plant of Durgapur Steel Plant. (XXXVI—24-2-70), 102-03.
- Work-load in Income-tax Department. (XXXVII—9-3-70), 423.
- Working of public sector undertaking (XL—27-4-70), 218-220.

*Debates*

D. G., 1970-71 :

- Min. Foreign Trade (XXXIX—10-4-70), 233-40.
- Min. Ind. Dev. & Int. Trade (XXXIX—14-4-70) 272-77.
- Min. Steel & H. E. (XXXIX—17-4-70), 242-43.
- Economic and Social Problems of West Bengal. (Res.) XLI—15-5-70), 283-87.
- Essential Commodities (Amendment) continuation Bill : Consid. as passed by R.S. (XXXVIII—31-3-70), 265-65.
- Essential Commodities (Amendment) Continuation Ordinance (Res.) (XXXVIII—31-3-70), 265-65.

Finance Bill, 1970.

- Consid. (XL—4-5-1970), 350-55.
- Consid. cl (XLI—6-5-70), 215, 244.

**DALBIR SINGH, SHRI—Contd.**

General Budget, 1970-71—General discussion. (XXXVII—11-3-70), 24-9-56.

Hippies in Delhi (HAH Dis) (XXXIX—8-4-1970), 306-09, 313-14.

Union duties of Excise (Distribution) Amendment Bill : Consid. (XXXVI—24-2-70), 296-98.

**DANDEKER, SHRI N. :**

By-election in Charan Mahadevi Assembly Constituency of Tamil Nadu (ST) (XL—5-5-70), 287-88.

Finance Bill, 1970.

Consid. (XL—1-5-70), 216-26. (XL—4-5-1970), 265-67, 293-306.

Consid. Cl. (XLI—5-5-70), 291-303, (XLI—6-5-70), 197-254.

Leave of absence (XXXIX—14-4-70), 182.

Re. Finance Bill, 1970. (XL—1-5-70), 216-26.

**DANGE, SHRI S. A.**

Statement by Shri S. A. Dange regarding formation of Mini-front Governments (XXXVIII—3-4-70), 106.

B.O.H. (XLI—13-5-70), 193.

General Budget 1970-71—General Discussion. (XXXVII—12-3-1970), 301-17.

Role of Governors in the recent Ministry making in UP and Bihar (Dis). (XXXVI—23-2-70), 330-34.

Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 309-18.

**DAR, SHRI ABDUL GHANI :**

Absence of Lighting Arrangements at Asthal Bohar Station (Northern Railway). (XL—28-4-70), 73.

Absorption of Ex-Emergency Commissioned Officers Indian Oil Corporation Ltd. (XXXIX—13-4-70), 90.

Aid to farmers for purchase of tractors through Nationalised Bank. (XXXVII—12-3-70), 161-62.

Aircrafts crashed during last 2 years. (XXXVII—13-3-70), 206.

Alleged misuse of Telephone Calls by Food and Agriculture Minister (XXXVI—26-2-70), 128-29.

Amount advanced to Transporters, Rickshawalas and small Contractors, etc. (XL—4-5-70), 140-41.

Amount spent on petition filed against Shri V. V. Giri's election as President (XLI—19-5-70), 179.

**DAR, SHRI ABDUL GHANI—Contd.**

Anomaly in Pay scales of Draftsman working in Survey of India. (XXXVII—9-3-70), 138.

Applications pending for Telephone connections in the country. (XXXVII—5-3-70), 215-16.

Appointment of a commission to go into complaints of minority communities (XLI—15-5-70), 98.

Appointment of committee of MPs and experts for revising the existing structure of production of TV sets (XLI—20-5-70), 76.

Appointment of another State Reorganisation Commission. (XLI—8-5-70), 64.

Appointment of retired Supreme Court Judges to Govt. Jobs. (XXXVIII—24-3-70), 103-04.

Approach roads to Bungalows of M. Ps. (XXXVI—2-3-70), 212-13.

Arabic programmes over all India Radio. (XXXVII—12-3-70), 161.

Assam Fertilizer Company. (XXXVI—2-3-70), 211-12.

Bank Loans for Unemployed Emergency Commissioned Officers for Setting up small Scale Industries. (XL—22-4-70), 192.

Birth Control Scheme by Dr. Phool Singh of Dehra Dun. (XL—4-5-70), 140.

Celebration of 2500th Anniversary of Bhagwan Mahavir's Nirvan. (XXXVII—9-3-70), 110.

Change of names of Gandhara Station (Northern Railway), (XL—28-4-70), 73.

Charges against the Directors of the Punjab National Banks. (XXXVI—2-3-70), 210-11.

Compensation to victims of Rail Accidents. (XXXVI—24-2-70), 119-20.

Complaints against Partisanship of A.I.R. Broadcasts. (XXXVI—26-2-70), 129-30.

Completion of highways by China along eastern and western borders (XLI—13-5-70), 133.

Conferring of National Awards. (XXXVIII—24-3-70), 233-34.

Constructions at Hussainiwalā Border. (XXXVI—27-2-70), 56.

Construction of building at Hussainiwalā Border. (XL—1-5-70), 83-84.



DAR, SHRI ABDUL GHANI—*Contd.*

- Courses of education. (XLI—8-5-70), 31.
- Decreasing use of Hindustani and other National languages on A.I.R., (XXXVII—5-3-70), 216.
- Delay in disposal of house building advance cases. (LX—5-6-70), 70.
- Demand for Rajdhani Express from Delhi to Pathankot, Amritsar, Ahmedabad and Ferozpur. (XL—28-4-70), 103.
- Disposal of stocks kept at Government Depots. (XXXVI—27-2-70), 143.
- Double Railway line between Delhi and Rewari Junction. (XXXIX—7-4-70), 134-35.
- Drivers, Conductors and Clerks in Delhi Transport Undertaking (XXV—13-2-70), 188.
- Duties of Income Tax Officers. (XXXIX—13-4-70), 101-02.
- Effect of artificial shortage of vanaspati and sugar on poor people. (XLI—7-5-70), 80-81.
- Effect of High Prices of Commodities on Internal Trade. (XXXVI—3-3-70), 194-96.
- Electrified village and connection to Tubewells. (XLI—6-5-70), 101-02.
- Employment through loans by nationalised banks to victims of gheraocs. (XLI—11-5-70), 95.
- Enquiry into assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63-65.
- Expenditure incurred on Widening and Doubling of National Highways. (XXXVII—13-3-70), 211.
- Expenditure of Government or Semi-Govt. Transport Agencies, Undertakings. (XXXVI—27-2-70), 143-44.
- Exports to Saudi Arabia. (XL—29-4-70), 105.
- Fall in Exports. (XXXVI—25-2-70), 102-03.
- Filling up of posts after imposition of ban on promotion in National Fitness Corps Directorate (XXXVIII—3-4-70), 184.
- Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 28-29.
- Firing by police and military on public (XL—24-4-70), 94.
- Fish power industry. (XLI—7-5-70), 79-80.
- Foreign exchange earned during 1967- to 1969. (XLI—6-5-70), 101-02.

DAR, SHRI ABDUL GHANI—*Contd.*

- Government advertisements to Delhi Vernacular Papers. (XXXVI—26-2-70), 130.
- Grant of 'P' forms and release of foreign exchange to M.P.s (XLI—18-5-70), 148.
- Haj report for 1970. (XL—29-4-70), 106.
- House-Building loans under Urban Housing schemes. (XXXII—20-4-70), 42-43.
- Import of Mutton Tallow, Fertilizers and skins. (XXXVII—11-3-70), 146-48.
- Improvement in communication facilities in hilly and border areas. (XLI—7-5-70), 87.
- Increase in Freight rates and passenger fares. (XXXVII—10-3-70), 178-79.
- Increase in lapse ratio of LIC Policies (XXXVI—23-2-70), 180.
- Increase in Lawlessness in Kerala and West Bengal. (XXXVI—27-2-70), 142.
- Installation of Tubewells. (XXXVII—5-3-70), 77-79.
- Instalment of machinery for Vanaspati Oil in Public Sector. (XLI—14-5-70), 100.
- Introduction of direct dialling system during 1970-71. (XXXVII—12-3-70), 146-47.
- Irregularities in Banks. (XXXVII—9-3-70), 409.
- Israeli Embassy's criticism of a Member of Parliament. (XL—29-4-70), 106-07.
- Issue of free insurance policies to certain categories of railway employees. (XLI—5-5-70), 89-90.
- Issue of Licence for setting up a polyester Fibre Plant. (XXXVI—24-2-70), 47-48.
- LIC Expenditure and Profits. (XXXVI—23-2-70), 180-81.
- Lack of Public Convenience at Bahadurgarh Railway Station (Northern Railway) (XL—28-4-70), 74.
- Letter from a Member of Parliament to Education Minister re: complaint against present courses of Education (XLI—15-5-70), 83-84.
- Loans advanced by Central Government and Punjab National Bank to M/s. Assam Sillimanitis Ltd. (XXXVII—9-3-70), 291.
- Loan advanced to poor industrialists after Bank Nationalisation. (XLI—11-5-70), 49-50.
- Loan for building houses. (XLI—11-5-70), 142.

## DAR, SHRI ABDUL GHANI—Contd.

- Loss of life and property in Disturbance over Ohandigarh issue. (XXXVI—27-2-70), 36.
- Maintenance and repair of diesel oil engines (XLI—19-5-70), 145.
- Manufacture of Locomotives and Railway Coaches. (XXXVI—3-3-70), 193-94.
- Modernisation of textile industry. (XLI—13-5-70), 92.
- Modernisation of worsted yarn woolen mills. (XLI—13-5-70), 93.
- New airstrips build and new air routes introduced. (XLI—8-5-70), 98.
- New Railway Lines and Expenditure thereon. (XL—28-4-70), 42.
- Non-broadcasting by AIR Supreme Court proceedings on Presidential Election. (XL—30-4-70), 124.
- Non-functioning of staff council and compulsory arbitration committee in D. G., AIR (XXXVIII—26-3-70), 82.
- Payment of Bonus to Employees Indian Oil Corporation. (XXXVI—23-2-70), 181.
- Plying of Delux Buses from Delhi to other Important Cities. (XXXVII—13-3-70), 166-67.
- Police as a central subject (XLI—8-5-70), 97.
- Preference in Disposal of Imported fertilizers (XXXVI—26-2-70), 48-49.
- Preferential treatment in allotting Government advertisements. (XL—23-4-70), 139.
- Press Advisory Council. (XXXVII—5-3-70), 231-15.
- Probe against the Directors of different Banks. (XXXVII—9-3-70), 308.
- Production of rice, gram, bajra and barely during 1968 and 1969 (XL—30-4-70), 125.
- Production, procurement and Import of foodgrains. (XXXVII—5-3-70), 40-41.
- Profits in Industries. (XLI—12-5-70), 1-9.
- Promotion of Income Tax Officers. (XXX-IX—13-4-70), 102.
- Provision of accommodation for Government Staff in rural areas. (XXXII—20-4-70), 109.
- Purchase of aircraft from abroad (XLI—8-5-70), 98.
- Purchase of Government Securities in the Punjab National Bank Ltd. (XXXVII—9-3-70), 308.

## DAR, SHRI ABDUL GHANI—Contd.

- Purchase price and results of use of indigenous and imported fertilizers. (XL—23-4-70), 137-39.
- Quality of production of Public Sector Undertakings. (XLI—18-5-70), 100.
- Recognition to NFC Employees Association (XXXVIII—3-4-70), 184-85.
- Recruitment of Class I Income Tax Officers. (XXXIX—20-4-70), 86-87.
- Registration of Companies for production of polyester Fibre. (XXXVII—10-3-70), 177-78.
- Removal of requirement of "Advocates on Record" in Supreme Court. (XXXVIII—24-3-70), 104-05.
- Reopening of taken over Textile Mills. (XXXVI—25-2-70), 56.
- Requirement and production of wheat (XL—30-4-70), 124.
- Rise in price of foodgrains. (XXXVII—12-3-70), 197.
- Rice in prices of foodgrains, sugar and other essential Commodities after announcement of Budget. (XXXIX—7-4-70) 65-68.
- Rules and regulation and code of conduct for staff working in Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 411.
- Rules regarding promotion of Draftsmen working in Survey of India. (XXXVII—9-3-70), 138.
- Sale deeds in Hindi received in Law Ministry. (XLI—6-5-70), 69.
- Scheduled Caste and Scheduled Tribe Policemen suspended in 1967 Police Agitation in Delhi. (XXXVIII—24-3-70), 232-33.
- Screening of election rules relating various bodies (XLI—19-5-70), 148-49.
- Service conditions of workers in Public Sector. (XXXVII—12-3-70), 162.
- Shortages in petroleum products. (XLI—11-5-70), 141.
- Shortage of jute products, (XLI—20-5-70), 148-49.
- Shortage of tyres and tubes, (XLI—19-5-70), 145-46.
- Smuggling on Indo-Pak Border. (XL—27-4-70), 154.
- Strike by D.M.C. Sweepers and other employees. (XXXVI—23-2-70), 216-18.

**DAR, SHRI ABDUL GHANI—Contd.**

- Supreme Court verdicts against Act Passed by Parliament. (XXXVI—24-2-70), 120.
- Tapping of telephones of opposition Members of Parliament in Delhi. (XXXVIII—26-3-70), 91-92.
- Technical Colleges in various States. (XXXVII—13-3-70), 187.
- Telephone calls by Minister of Industrial Development, Internal Trade and Company Affairs. (XXXVI—3-3-70), 192-93.
- Textile Mills taken over by Government. (XXXVI—25-2-70), 55-56.
- Unemployed Graduates and Engineers. (XL—1-5-70), 91.
- Urban script ignored in AIR publications. (XLI—7-5-70), 34.
- Vigilance officers of AIR. (XXXVIII—26-3-70), 82-84.
- Visits abroad by Ministers and Members of Parliament. (XXXVII—9-3-70), 61.
- Visits by Minister abroad. (XLI—18-5-70), 149.
- Waiting list for allotment of Government accommodation. (XLI—11-5-70), 62-64.

*Debates*

D.G., 1970-71.

- Min. E. A. (XXXIX—8-4-70), 210-21.
- Min. H. A. (XXXVIII—1-4-70), 72-92.
- Essential Commodities (Amendment) Continuance Bill :  
Consid. as passed by R. S. (XXXVIII—31-3-70), 248
- Essential Commodities (Amendment) Continuance Ordinance (Res). (XXXVIII—31-3-70), 248.
- Foreign Aid (Maintenance of Account). Bill—by Shri Kanwar Lal Gupta  
Consid. (XXXVII—13-3-70), 336-40.
- Prorogation of J & K Legislature (ST). (XXXVII—13-3-70), 354.
- Recent Communal Disturbances in the country (Dis.). (XLI—20-5-70), 293-31.
- Reports of University Grants Commission. (M). (XLI—13-5-70), 272-76.
- Right to Property (Res). (XL—1-5-70), 284-90.
- University Grants Commission (Amendment) Bill. Consid. as passed by R. S. (XLI—13-5-70), 272-76.

**DASCHOWDHURY, SHRI B. K. :**

- 16 bodies found near Sripur-Colliery in Asansol (West Bengal) (XXXIX—10-4-70), 12.
- 200-Odd-room building in Chankyapuri, New Delhi. (XXXVII—13-3-70), 98.
- A. R. C. recommendations re: rise in investment in Scientific Departments. (XXXVIII—24-3-70), 108-09.
- Abolition of control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.
- Abolition of export Duty on Jute good. (XLI—20-5-70), 95.
- Abolition of Upper House in Bihar. (XL—21-4-70), 69-70.
- Accident of two tram cars near Calcutta race course in Kidderpore. (XL—24-4-70), 117.
- Admission against the unreserved seats in Lady Hardings Medical College, New Delhi. (XLI—18-5-70), 115.
- Agreement with UAR for Cooperation in Atomic Field. (XL—29-4-70), 112.
- Air services between Calcutta and Cooch Behar. (XXXVIII—3-4-70), 206.
- All India Regional Sugarcane Crop competition for 1967-68. (XXXVII—12-3-70), 142.
- Allegations made by West Bengal Deputy Chief Minister re: interference in Internal Affairs of State Govt. (XXXVII—9-3-70), 95.
- Alleged discrimination in assistance to States. (XL—29-4-70), 68-69.
- Allottees of D.D.A. flats in Haryana Residential Scheme. (XXXIX—13-4-70), 119.
- Allotment of Plots to displaced persons from East Pakistan in Kalkaji Colony, New Delhi. (XL—23-4-70), 106-07.
- Appointment of Assistant Directors in C. W. & P. C. (XXXVIII—1-4-70), 126.
- Approval of Higher outlay for Fourth Plan. (XXXVIII—1-4-70), 124.
- Arrests made on the occasion of New Year Celebrations in Delhi. (XXXVIII—3-4-70), 202-03.
- Arrest of Chinese spies at Dharmasala. (XXXVIII—24-3-70), 224.
- Ban on Second Marriage. (XXXIX—14-4-70), 104.
- Bank Aid for small exporters. (XXXVII—10-3-70), 73-74.

**DASCHOWDHURY, SHRI B. K.—Contd.**

- Bilateral Trade arrangements with African countries. (XXXVI—25-2-70), 171-72.
- Built-up Houses for Low-Income Group in capital. (XL—4-5-70), 164-65.
- Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.
- C. B. I. Investigation into property tax on cinemas in Delhi Municipal Corporation. (XL—4-5-70), 93-95.
- Camping site for tourists visiting Delhi. (XXXVII—9-3-70), 184.
- Cancellation of requisitions by Ministries for recruitment through U. P. S. C. (XLI—8-5-70), 77.
- Cases of arson and murder in the country. (XXXVIII—3-4-70), 205-06.
- Cases of cheating and criminal breach of trust. (XXXVII—9-3-70), 189.
- Cement Control (Amendment) Order, 1969. (XXXVI—24-2-70), 163-64.
- Central loan to Rehabilitation Industries Corporation, Calcutta. (XL—23-4-70), 93.
- Central veterinary drug stores. (XXXIX—16-4-70), 58.
- Changes in university structure. (XL—24-4-70), 118.
- Changes suggested in legal procedures. (XL—1-5-70), 71-72.
- Conference on Sindhi. (XXXIX—17-4-70), 140-41.
- Construction of Dam under Mahi Project. (XL—29-4-70), 113-14.
- Controversy over C. P. M. and Governor's role in West Bengal. (XLI—15-5-70), 84.
- Conversion of Metre-gauge line to Broad-gauge line from New Cooch Behar to Bamanhat and Gitaldah. (N. E. F. Rly.). (XXXVIII—31-3-70), 3.
- Conversion of Narrow-gauge line from Ranchi to Lohardaga (South Eastern Railway). (XXXVI—24-2-70), 59.
- Corporation for News Agencies. (XXXVI—26-2-70), 171.
- Cut in expenditure by Ministers on Travels in India and abroad. (XXXVII—9-3-70), 104.
- Cut in production at petroleum refineries using imported crude. (XLI—11-5-70), 46-47.

**DASCHOWDHURY, SHRI B. K.—Contd.**

- D. D. A. Flats in Naraina Residential Scheme sold at No-profit and No-loss basis. (XXXIX—13-4-70), 118-19.
- Deaths due to Starvation. (XL—30-4-70), 71-72.
- Death of East Pakistan refugees due to Cholera epidemic in Basirhat Sub-Division. (XLI—14-5-70), 48-49.
- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Demand by Indian Pharmaceutical Congress Association for Improvement in Working of Drug Control Act. (XXXVII—30-3-70), 22.
- Demand for land reforms. (XLI—14-5-70), 93.
- Demand for opening a new bench of Allahabad High Court at Agra. (XLI—8-5-70), 27.
- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—9-3-70), 215.
- Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session held in New Delhi. (XXXIX—7-4-70), 76.
- Demand made by Mayors in Madras re: Operation of Revolving fund. (XLI—18-5-70), 1.
- Demonstration held by Pharmacists working in C. S. H. S. dispensary. (XLI—11-5-70), 128-29.
- Development assistance to Indonesia. (XXXIX—8-4-70), 113-14.
- Development of Cooch-Bihar Airfield. (XXXIX—17-4-70), 59.
- Development of Cooch-Bihar Railway Station (North-East Frontier Railway). (XXXIX—7-4-70), 107-08.
- Development of Mahabalipuram as at Tourism Centre. (XL—1-5-70), 110.
- Development of New technology to combat drought. (XXXVII—4-3-70), 49-50.
- Development of Sheep Breeding in NEFA and Hilly Areas of Assam, Manipur and Tripura. (XXXIX—9-4-70), 106.
- Discrimination in Office of Regional Settlement commissioner, New Delhi in matters of acting posts. (XL—30-4-70), 116.
- Dispersal of small and medium scale Entrepreneurship for development of India. (XXXVI—24-2-70), 162-63.

**DASGHOWDHURY, SHRI B. K.—Contd.**

- Dispute in Court about formation of Chandigarh as Union Territory at the time of Reorganisation of Punjab. (XXXVII—13-3-70), 106.
- Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 39.
- Draft Annual Plan for 1970-71 for Orissa State. (XXXVIII—1-4-70), 127.
- Enquiry into break-down of Oil Pump of Indraprastha Power Station, Delhi. (XXXVIII—1-4-70), 124.
- Enquiry into death of an I. A. F. officer. (XLI—15-5-70), 170-71.
- Enquiry into fire accident in the Dutch Ship at Bombay Dock. (XXXVII—13-3-70), 2-3.
- Enquiry into the sale of wheat supplied to ration depots in Delhi. (XXXVIII—26-3-70), 109.
- Excavation at Mangrol in Junagarh district. (XL—24-4-70), 75.
- Exchange of fire, between border security force personnel and Pak Intruders. (XL—24-4-70), 80.
- Exhibition organised by Japan External Trade Organisation. (XXXVI—25-2-70), 172.
- Expansion of Indian Shipping. (XXXIX—10-4-70), 12.
- Expansion of Medical facilities in rural areas. (XXXIX—13-4-70), 174.
- Expenditure incurred on Maintenance of ticket checking squad on North-East Frontier Railway. (XXXIX—14-4-70), 22-27.
- Expenditure on squatters in front of Jaisalmer Houses in 1968-69. (XL—30-4-70), 116-17.
- Exploitation of Agni undala Mines Andhra Pradesh. (XXXIX—20-4-70), 170-71.
- Export of Birds and Animals. (XL—29-4-70), 112-13.
- Export of preserved food. (XLI—13-5-70), 48.
- Export of roses. (XLI—20-5-70), 85.
- Extension of Chinese based in Chumba Valley. (XXXVI—25-2-70), 171.
- Extension of time-limit for House Building by D. D. A. (XXXVI—2-3-70), 77-78.
- Filling up of income tax returns by the Members of Parliament. (XXXVI—23-2-70), 134-35.

**DASGHOWDHURY, SHRI B. K.—Contd.**

- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 19.
- Firing on peasants by Jotendras in West Bengal. (XL—24-4-70), 118.
- Foodgrains and other agricultural Commodities to be imported under PL-480. (XXXVI—26-2-70), 134-35.
- Foreign Exchange Racket in Delhi. (XXXII—13-4-70), 73.
- Health Educators' Conference. (XXXIX—20-4-70), 170.
- Help from India for Restoration of Lawrence of Arabia Railway Line. (XXXVII—10-3-70), 41.
- Help Sought by Organisations trying to help Kenya Indians to go to U. K. (XL—22-4-70), 126.
- Houses constructed by D. D. A. (XL—4-5-70), 165-66.
- I. U. C. D. Programme. (XXXIX—6-4-70), 166.
- Immolation by Sangat Singh at Rajouri Garden, New Delhi. (XXXVII—13-3-70), 107-08.
- Impact of Britain's entry into European Economic community of India's Trade. (XL—29-4-70), 40-41.
- Impact of demand for arrears of taxes from the film Industry. (XLI—18-5-70), 127.
- Import of raw Cashew Nut through the State Trading Corporation. (XL—22-4-70), 127.
- Imports substitution efforts by small scale industries. (XL—21-4-70), 24-30.
- Import through S. T. C. (XXXVI—25-2-70), 171.
- Inclusion of cotton industry in the Fourth Schedule to Income Tax Act. (XXXIX—20-4-70), 169.
- Increase in Adulteration of Food. (XLI—18-5-70), 114.
- Indian factory gutted in Trinidad riots. (XXXIX—8-4-70), 91-92.
- Inhuman treatment of inmates of Kasturba Home, Lajpat Nagar, New Delhi. (XLI—12-5-70), 92-93.
- Integrated development programme of Hindustan Shipyard Ltd. (XXXVII—9-3-70), 147.
- International conference on prohibition held in New Delhi. (XXXVI—3-3-70), 69.

## DASCH OWDHURY, SHRI B. K.—Contd.

- Job Analysis of posts in Signal and Telecommunications Department on Indian Railways. (XXXIX—14-4-70), 16-18.
- Land acquired at R. K. Puram for allotment to M. Ps. (XLI—18-5-70), 113.
- Legislation for small and Ancillary Industries. (XXXVI—24-2-70), 224.
- Linking of Air Service between Calcutta Gooch Behar with Rupsi (Assam). (XXXIX—17-4-70), 142-43.
- Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXVI—3-3-70), 67-68.
- Loss of goods through Pilferages, Wagon-breaking and Compensation paid therefor by Northeast Frontier Railway. (XXXIX—14-4-70), 103.
- Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.
- Memorandum to Prime Minister on Status of Urdu. (XXXVII—9-3-70), 183.
- Mergar of P. A. with basic pay of Central Government Employees. (XXXVI—2-3-70), 196.
- Minority Community in Pakistan. (XXXVIII—1-4-70), 28.
- Monetary relief to Employees of Hindustan Steel Limited. (XXXVIII—24-3-70), 250-51.
- Morarka Commission's recommendations re: Delhi Municipal Corporation. (XXXVIII—3-4-70), 205.
- Mysterious disease in Madurai. (XLI—11-5-70), 128.
- Nationalisation of coking coal mines. (XL—4-5-70), 146-47.
- Nationalisation of Key Industries. (XXXVI—3-3-70), 143.
- New Industrial Licensing Policy. (XXXIX—7-4-70), 107.
- Non-Aligned summit in Delhi. (XXXIX—8-4-70), 113.
- Offer of help from Japan for Development of Bailadilla Iron Ore Mines. (XL—4-5-70), 95-96.
- Offer of help from Japan for expansion of Vishakhapatnam Port. (XL—4-5-70), 95.
- Opening of exchanges for Sub-Contracts in India. (XXXVIII—31-3-70), 2.
- Opinion poll on Chandigarh. (XXXVIII—24-3-70), 223-24.
- Opportunities for setting up Joint Ventures in African Countries. (XXXVII—4-3-70), 136.

## DASCH OWDHURY, SHRI B. K.—Contd.

- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 20-26.
- Opposition to automation on Railways. (XLI—19-5-70), 1-11.
- Participation of small farmers in agricultural programmes. (XXXVII—12-3-70), 141.
- Plan to give priorities for export. (XXXVII—11-3-70), 109.
- Plan to set up aircraft production. (XLI—13-5-70), 151.
- Population problem. (XXXVI—23-2-70), 135-36.
- Posts of Assistant Station Masters allotted to Cooch Behar Station (Northeast Frontier Railway). (XXXIX—7-4-70), 108.
- Posting of Additional Staff at Cooch Behar Railway Station (N.E.F. Rly). (XXXIX—7-4-70), 106.
- Power supply in rural areas of West Bengal under Rural Electrification Scheme. (XLI—6-5-70), 33-34.
- Preparation of design and project report for flood control works in Malerjhar, Bheladanga and Rajarhat. (XLI—6-5-70), 108.
- Production of Bricks. (XXXVI—27-2-70), 53-54.
- Production of sophisticated chromium alloys. (XXXVII—10-3-70), 74-75.
- Programme to assist the Blind. (XXXVI—3-3-70), 52-53.
- Public Sector Undertakings. (XXXVI—2-3-70), 187-88.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Raids conducted by Income-tax Officers in Ahmedabad. (XXXVI—2-3-70), 152-53.
- Reaction of Punjab Government towards setting up of a boundary commission. (XLI—15-5-70), 114.
- Recommendations of committee on Child Welfare Programme. (XXXVIII—24-3-70), 256-57.
- Refixation of seniority of class I & II officers of C. W. P. C. (XL—29-4-70), 173-74.
- Regulation of price and manufacture of Aluminium under Industries (Development and Regulation) Act. (XXXIX—20-4-70), 168-69.

**DASCHOWDHURY, B. K.—Contd.**

- Rejection of the recommendations made by the Textile Organisation Committee. (XXXIX—8-4-70), 114.
- Relaying of railway line from Domohori and Changrahandha (North East Frontier Railway). (XXXVIII—31-3-70), 68.
- Release of detenus on expiry of preventive detention Act. (XXXVI—27-2-70), 42; (XXXVII—9-3-70), 184.
- Remarks made by Minister for Finance of Mysore Government. (XXXIX—6-4-70), 165.
- Removal of defects from Family Planning Campaign (XLI—18-5-70), 115.
- Repair of Mosques in Ahmedabad damaged during communal disturbances. (XLI—12-5-70), 125.
- Research on lunar rock by Tata Institute of Fundamental Research. (XLI—15-5-70), 33-34.
- Revision of Refinery Agreements with Foreign Oil Companies in India (XXXIX—20-4-70), 71-72.
- Rise in price of Steel. (XXXVI—24-2-70), 10-18.
- Rules regarding seniority in the Central Water and Power Commission. (XXXVIII—1-4-70), 125.
- S. T. C. to secure sub contracts for Indian firms for supplying engineering components to Europe. (XLI—13-5-70), 124.
- Scarcity of steel for rail tracks. (XXXVII—17-3-70), 92.
- Second Malayasian Orthopaedic Meeting. (XXXVIII—30-3-70), 119.
- Self generating housing schemes. (XXXVII—16-3-70), 170.
- Separate Ministry for the Department of Social Welfare. (XLI—13-5-70), 78.
- Service conditions of quarry workers. (XLI—14-5-70), 90-91.
- Setting up of a Cell to study problems re: replacement of Bangalows by skyscrapers in Delhi. (XXXIX—20-4-70), 169-70.
- Setting up of project and camps for eye operations. (XL—4-5-70), 147.
- Shifting of Capital of Assam from Shillong. (XXXIX—17-4-70), 142.
- Shortage of Medicins in C. G. H. S. Dispensaries in Delhi. (XXXIX—6-4-70), 55-56.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 11.

**DASCHOWDHURY, B. K.—Contd.**

- Sinking of workers houses at Murlidibhandgi collieries in Dhanbad District, Bihar. (XXXVIII—26-3-70), 106-07.
- Small Industries Commission. (XXXVI—24-2-70), 67-68.
- Space satellite launched by Japan. (XXXVII—11-3-70), 103.
- Standardisation of Electric Appliances. (XXXVI—3-3-70), 62-63.
- Statement by Mysore Minister of State for Sports and Fisheries regarding utilisation of mineral Health. (XXXIX—13-4-70), 117-18.
- Statue of Netaji Subhas Chandra Bose near Red Fort. (XXXVII—9-3-70), 90.
- Strike in Hindustan Machine Tools, Hyderabad. (XXXVII—17-3-70), 39.
- Study of drought and scarcity conditions in Rajasthan by Central Team. (XLI—20-5-70), 129.
- Suggestion of Tamil Nadu Government to set up Export Consortia. (XL—22-4-70), 43.
- Suggestion by Chairman, Indian Mining Federation for uplift of Coal Industry (XL—27-4-70), 115.
- Suggestions made by All India Manufacturers' Organisation for Economic development. (XLI—19-5-70), 85-87.
- Suit by Shri Madhu Limaye for damages. (XXXVII—13-3-70), 107.
- Supply of Arms to Indonesia by India. (XL—22-4-70), 181.
- Suspension of army operations for recovery of unlicensed firearms in the Ukhal Sub-Division. (XXXVII—4-3-70), 128.
- Suspension of train Services during disturbances on Chandigarh Issue. (XXXIX—14-4-70), 105.
- Taiwan delegations' visit to India. (XXXVII—4-3-70), 112-13.
- Taking over of the Import of Steel. (XL—22-4-70), 127.
- Throwing of bomb at C. R. P. men near Tamaracherry. (XXXIX—10-4-70), 86.
- Unearthing of a factory producing Guns and Pistols in Agra. (XXXIX—17-4-70), 141-42.
- Uniform minimum wages for industries. (XXXVII—5-3-70), 141.
- Use of Home Department by C. P. I. (M) for political purposes. (XLI—15-5-70) 80.

**DASCHOWDHURY, B. K.—Contd.**

- Utilisation of additional capacity created for Barauni Refinery. (XXXIX—14-4-70), 29—38.
- Victimisation of low paid employees of colleges in Delhi. (XL—1-5-70), 110.
- Visit by Hong Kong Businessmen's Mission. (XXXVII—11-3-70), 108.
- Visit of Russian silk experts to Srinagar. (XLI—13-5-70), 97.
- Wagon-breaking on North-East Frontier Railway. (XXXIX—14-4-70), 100.
- West German proposal to collaborate in T. V. expansion in India. (XXXIX—16-4-70), 31.
- Work permits for Indians in Malaysia. (XXXVI—25-2-70), 123.
- Workers killed in stone quarry near Badarpur, Delhi. (XLI—14-5-70), 89-90.
- Circular Railway in Calcutta. (C.A.). (XL—23-4-70), 225—27.
- D. G., 1970-71.,
- Deptt. Soc., Wel., (XL—29-4-70), 295-301.
- Min E. A. (XXXIX—7-4-70), 228-29, (XXXIX—8-4-70), 235—39, Min Irr. & Power (XXXIX—8-4-70), 273-74.
- Min Lab., Emp., and Reh., (XL—24-4-70), 239; (XL—27-4-70), 251—60.
- D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 84-89.
- Erosion by Ganga of Samadhi of Gurudeva Rabindranath Tagore. (C.A.) (XLI—15-5-70), 194-95.
- Proclamation re: West Bengal (Res.). (XXXVIII—30-3-70), 361—63.
- Railway Budget, 1970-71, General Discussion. (XXXVII—9-3-70), 510-17.
- Reported clash over forcible occupation of Land in West Bengal. (XL—5-5-70), 176—79.
- Reported desecration of Hindu and Sikh Shrines in Pakistan. (C.A.) (XXXVII—9-3-70), 445—49.
- Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 187-90.
- Statue of Netaji Subhas Chandra Bose (H. A. H. Dis.). (XL—4-5-70), 359-66.
- Use of Nuclear Engineering Technology for Peaceful Purposes. (H.A.H. Dis.). (XXXIX—20-4-70), 386-87.
- West Bengal Budget, 1970-71: General Dis. D. G. on Account. (1970-71); D. S. G. 1969-70, (XXXVIII—30-3-70), 361—63.

**DASCHOWDHURY, B. K.—Contd.**

- West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—28-4-70), 383.
- DEB, SHRI D. N. :
- Agitation by Rajasthan University Students. (XXXVIII—24-3-70), 147.
- Agitation in international forums by India for barring recognition of Rhodesia. (XLI—6-5-70), 58-59.
- Allegations of bribery and corrupt practices against certain officers of P. & T. Department, Rajasthan Circle. (XL—23-4-70), 85-86.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Ceiling on Urban Property. (XXXVIII—30-3-70), 27.
- Clashes between Tibetans and Chinese in Lhasa. (XXXVII—11-3-70), 105-06.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Complaints by directors of C.S.I.R. against the unfair treatment meted out to them by C. S. I. R. (XXXVIII—3-4-70), 81-82.
- Conference of Telengana Praja Samiti held in Hyderabad. (XXXVII—13-3-70) 124-25.
- Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 1-5.
- Delay in the issue of Travel Documents by Indian Mission in Saigon. (XXXVIII—1-4-70), 95.
- Department of Obstetrics in Medical Colleges in Orissa. (XXXVIII—30-3-70), 139.
- Development of small Enterprises on statutory basis. (XXXVI—3-3-70), 66-67.
- Expansion of Indian Council of Medical Research. (XLI—11-5-70), 175-76.
- Expert Groups and Advisory Committees in the Indian Council of Medical Research. (XXXIX—13-4-70), 114.
- Export of steel to U. S. S. R. (XXXVII—11-3-70), 104-05.
- Fall in fertilizer output. (XXXVII—5-3-70), 73—75.
- Financial assistance for various schemes approved by Indian Council of Medical Research. (XXXIX—13-4-70), 112-13.



**DEB, SHRI D. N.—Contd.**

- Grabbing of land by Communist Party of India in various States. (XXXVII—9-3-70), 115.
- Harijans killed in Inter-Caste clash in Arcot District (Tamil Nadu). (XXXVII—9-3-70), 105.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Income tax on A.P. Scheduled Tribe Corporation, Visakhapatnam. (XL—4-5-70), 144-45.
- Indian circus to Cumbodia. (XLI—20-5-70), 111.
- Indians settled in South Vietnam. (XXXVIII—1-4-70), 96.
- Indo-Soviet joint Committee. (XXXVII—11-3-70), 95-96.
- Invitation to foreign Minister of Provisional Revolutionary Government of South Vietnam. (XXXVI—25-2-70), 40-41.
- Iran's support to Pakistan on Kashmir. (XL—29-4-70), 90.
- Levy of token fee by A.I.I. M.S., New Delhi. (XXXVI—23-2-70), 93.
- Long Wait for Medicines in emergency cases in Delhi under C. G. H. S. (XXXVI—2-3-70), 25-26.
- Loss incurred by Durgapur Steel Plant. (XXXVI—24-2-70), 112-13.
- Market in Singapore for Indian goods. (XXXVI—1-4-70), 1-7.
- Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVII—4-3-70), 146-47.
- Neglect by Centre of problems of West Bengal. (XXXVI—27-2-70), 41-42.
- No-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.
- Observance of Bombay Bandh. (XXXIX—10-4-70), 175.
- Padma Awards to I. A. S. / I. P. S. Officers from Orissa. (XXXIX—10-4-70), 130.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Production of Instruments by Surgical Instruments Plant, Madras. (XXXIX—20-4-70), 97-98.
- Protest by U. S. Secretary of States on Cultural Centre Closure Issue. (XL—22-4-70), 121.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.

**DEB, SHRI D. N.—Contd.**

- Quota for tea export between India and Ceylon. (XXXVII—11-3-70), 41-43.
- Raising status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Relaxation in curbs on travels abroad. (XXXVI—23-2-70), 96-97.
- Renovation of Headquarters' building by Indian Council of Medical Research. (XXXIX—13-4-70), 112.
- Repatriation of purses presented to South Vietnamese Delegation. (XXXVI—23-2-70), 35-36.
- Reported Mortgage of a scheduled caste girl in Assam. (XXXVI—24-2-70), 113.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 5-16.
- Termination of Services from Indian Council of Medical Research. (XL—27-4-70), 197.

**Debates**

- D. G., 1970-71 :  
Min. Ed. & Y. S. (XL—22-4-70), 273-76.
- Visit by Delegation of Provisional Revolutionary Government of South Vietnam to India. (H. A. H.) (XXXVII—18-3-70), 339.

**DEIVEEKAN, SHRI :**

- Garnatic vocal recitation in Television. (XXXVII—12-3-70), 70-71.
- Fees for Translation of scripts for All India Radio. (XXXVII—12-3-70), 71.
- Payments for working on T. V. programmes. (XXXVII—12-3-70), 70.
- Permission to Government Servants to Undertake Translation Work for Voice of America. (XXXVII—13-3-70), 74.
- Provision of Light Points in Servant quarters Block in North and South Avenue, New Delhi. (XXXVI—2-3-70), 58.
- Re-opening of Dhanushkodi Railway line. (XXXVI—24-2-70), 178.
- Selection of artists for National programme (Karnatic Music). (XXXVII—12-3-70), 69-70.
- Top-ranking Carnatic musicians in India. (XXXVII—12-3-70), 69.

## DEO, SHRI K. P. SINGH :

- Agitation by Rajasthan University Students. (XXXVIII—24-3-70), 147.
- Agitation in international forums by India for barring recognition of Rhodesia. (XLI—6-5-70), 58-59.
- Aircrash during Republic Day Flypast Rehearsal. (1970). (XXXVI—25-2-70), 15—19.
- Alleged shelter to the striking Delhi Sweeper's leader by a Central Minister. (XXXVII—9-3-70), 297.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Applicability of common market regulations to Pakistan. (XXXVII—4-3-70), 99.
- Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.
- Appointment of Chief Secretary to Government of West Bengal. (XLI—15-5-70), 20.
- Area from Orissa included under Areas Development Programme. (XXXVIII—26-3-70), 221-22.
- Assessment of Annual Erosion of food producing soil. (XXXVII—12-3-70), 72.
- Assistance from U. S. A. for improving production of Edible Oilseeds. (XXVIII—2-4-70), 35-36.
- Athletic and Sports Boards/Associations (XXXVII—13-3-70), 202-03.
- Ban on use of Pill for Family Planning. (XXXVI—2-3-70), 118-19.
- Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Communal riots in Bhilai. (XXXVI—27-2-70), 106-07.
- Comparative Prices of Liquid Ammonia imported from various countries. (XXXVIII—30-3-70), 29.
- Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.
- Conference of Petroleum experts and Geologists. (XL—4-5-70), 225-26.
- Construction of Cargo Berths at Paradeep Port. (XXXVI—27-2-70), 132.
- Consumption of fertilizers during 1969-70 Khariff. (XXXVII—5-3-70), 123-24.

## DEO, SHRI K. P. SINGH—Contd.

- Cost of production of Lotionium in Tarapur Atomic Power Project. (XXXVIII—25-3-70), 158-59.
- Credit scheme for small scale Units in Rural Industries. (XXXVI—24-2-70), 211-12.
- Crisis in Bharat Heavy Electricals Ltd. (XXXVI—24-2-70), 162.
- Criteria for giving Arjuna Award. (XXXVIII—24-3-70), 185-86.
- Criticism of centre's policy by State Governors. (XXXVII—9-3-70), 111.
- Custody of 350 railway wagons with port-trust of Bombay. (XXXVIII—3-4-70), 99-100.
- Cuttack-Paradeep and Talcher-Bimlagarh Links for connecting Paradeep Port to Hinterland. (XXXVIII—24-3-70), 85-86.
- Dantwala Committee report on unemployment. (XXXVII—18-3-70), 167.
- Death of animals in Delhi Zoo. (XXXVI—26-2-70), 190-92.
- Death of Test Pilot of Hindustan Aeronautics in an Aircrash. (XXXVI—25-2-70), 137-38.
- Decision making powers of Nationalised Banks. (XXXVI—2-3-70), 146-48.
- Delay in the issue of Travel Documents by Indian Mission in Saigon. (XXXVIII—1-4-70), 95.
- Delhi State Industries Emporium. (XXXVII—18-3-70), 167-68.
- Department of Obstetrics in Medical Colleges in Orissa. (XXXVIII—30-3-70), 139.
- Deputationists in Central Government Undertakings in Orissa. (XXXVII—16-3-70), 82-83.
- Designing of Bokaro Steel Plant commissioned to Central Engineering and Design Bureau of Hindustan Steel Ltd. (XXXVIII—24-3-70), 379-81.
- Designing of second stage expansion of Bokaro Steel Plant by Central Engineering and Design Bureau. (XXXVIII—24-3-70), 344-45.
- Development of national parks in the country. (XLI—15-5-70), 4-5.
- Directives to States for curbing activities of Naxalites. (XXXVIII—3-4-70), 47.
- Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.

**DEO, SHRI K. P. SINGH—Contd.**

- Efforts for location of ferrous/non-ferrous and other metals in Orissa. (XXXVII—16-3-70), 192-93.
- Escape of animals from Delhi Zoo. (XXXVI—26-2-70), 187-88.
- Exchange value of Indian Rupee abroad. (XXXVI—23-2-70), 146-47.
- Extinction of Rare Indian Animals. (XXXVI—26-2-70), 189-90.
- Faulty telephone Bill submitted by Delhi Telephones District. (XXXVII—12-3-70), 13-21.
- Fertilizer Plant in Orissa. (XXXVI—23-2-70), 144-45.
- Fishing harbours at Chandipur, Gopalpur and Paradeep in Orissa. (XXXVIII—26-3-70), 110-11.
- Growth rate in the National Economy. (XXXVI—2-3-70), 115-16.
- Impact of increase in prices of Steel on consumer goods. (XXXVI—24-2-70), 79-80.
- Import into India of third country products through Nepal. (XXXVI—25-2-70), 118-19.
- Import of Indian goods into Italy through other countries. (XXXVII—11-3-70), 44.
- Import of Paper. (XXXVII—4-3-70), 101-02.
- Incentives to private sector to set up new hotels. (XXXVIII—3-4-70), 152-53.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Incitement to Indian Revolutionaries through Peking Radio. (XXXVII—4-3-70), 36-37.
- Increase in Demand for Oil and Oil products in certain States due to Green Resolution. (XXXVI—23-2-70), 145.
- In lian Oarsmen's participation in Olympic and Empire Games. (XXXVIII—24-3-70), 184.
- Indians settled in South Vietnam. (XXXVIII—1-4-70), 96.
- India's offer to sell I. T.'s share of Iran off-shore crude to Italy in Exchange or Fertilizer Plants. (XXXVII—9-3-70), 426.
- Indo-Soviet differences on designing agency of Bokaro Steel Plant. (XXXVII—10-3-70), 138.
- Industrial Collaboration with Iran. (XXXVII—18-3-70), 66.

**DEO, SHRI K. P. SINGH—Contd.**

- Industrial proposals from State Governments. (XXXVI—3-3-70), 90-91.
- Inquiry into allegations against Director, G. F. T. R. G., Mysore. (XXXIX—10-4-70), 172.
- Inquiry into missing of Documents from Central Scientific Instruments Organisation, Chandigarh. (XXXVI—27-2-70), 129-30.
- Inquiry into the death of Labourers engaged in Sewer work in Delhi. (XXXVI—26-2-70), 211-12.
- Installation of cyclone warning Radars at Bhubaneswar. (XXXVIII—24-3-70), 183-84.
- Introduction of a flight touching places of Special interest. (XXXVIII—24-3-70), 205-06.
- Introduction of Joint Sectors ventures in Mining Industry. (XXXVII—9-3-70), 426.
- Invitation to Madam Binh of Provisional Revolutionary Government of Vietnam. (XXXVII—18-3-70), 177-78.
- Iran's support to Pakistan on Kashmir. (XL—29-4-70), 90.
- Japanese offer of collaboration for intensive agriculture programme in Dandakaranya. (XXXVII—5-3-70), 47-49.
- Joint ventures between India and Iraq in the field of exploring of crude Oil and Sulphur. (XXXVI—2-3-70), 114.
- Levy of uniform excise duty and abolition of export duty on tea. (XXXVII—4-3-70), 77-78.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Long wait for Medicines in emergency cases in Delhi under C. G. H. S. (XXXVI—2-3-70), 25-26.
- Lottery scheme for providing houses. (XXXVII—16-3-70), 18-29.
- Manhandling of assistant Station Master' Bandel Junction. (XXXVI—3-3-70) 91.
- Manufacture of Sodium Hydrosulphite by M/s Jayshree Chemicals Ltd., Calcutta. (XXXIX—7-4-70), 63-64.
- Market in singapore for Indian goods. (XXXVIII—1-4-70), 1-7.
- Nationalisation of Smaller Banks in private Sector. (XXXVI—23-2-70), 49-50.
- New House for the Prime Minister. (XL—27-4-70), 86-87.

**DEO, SHRI K. P. SINGH—Contd.**

- Non-aligned meet at Dar-es-Salaam. (XXXVII—11-3-70), 114.
- Observations made by a team of Journalists re: Kandla Free Port. (XXXIX—10-4-70), 171.
- Offer of aid by U.N.E.S.C.O. to solve unemployment problem. (XXXVII—9-3-70), 55.
- Organisation specialised in cheap round trips to India. (XXXVI—27-2-70), 120.
- Pak War-postures against India on Easter Wing. (XXXVI—25-2-70), 161-62.
- Pravada's criticism about Supreme Court Judgement on Bank Nationalisation. (XXXIX—8-4-70), 99.
- Prime Minister's meeting with Journalists. (XXXVI—25-2-70), 79-80.
- Production of anti-tank "Cobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.
- Production of F-28 fellowship transport Aircraft with Netherlands Collaboration. (XXXVII—4-3-70), 99-100.
- Programme for increase in Steel production. (XXXVI—24-2-70), 210-11.
- Promotion of sports in Rural Area. (XXXIX—10-4-70), 168.
- Publicity drive to attract foreign investors in India. (XXXVIII—24-3-70), 381-82.
- Pulp paper project and newsprint factory in Korapat District in Fourth Plan. (XXXVII—17-3-70), 153.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Rail Link from Talcher to Rourkela via Bimalgarh-Koira. (XXXVI—24-2-70), 216.
- Recommendation of committee on petitions regarding settlement of released Emergency Commissioned Officers. (XXXVII—11-3-70), 70.
- Recommendations of E.C.A.F.E. for oil exploration survey around island of Ceylon and eastern coast of India. (XXXVII—16-3-70), 222-23.
- Recovery proceeding against Dr. Dharma Teja. (XXXVIII—3-4-70), 87-88.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refusal of licence for setting up polyester plant in Orissa. (XXXVII—16-3-70), 192.

**DEO, SHRI K. P. SINGH—Contd.**

- Renewal of import licences suspended after devaluation. (XXXVII—4-3-70), 103.
- Renewal of trade pact between India and Nepal. (XXXVIII—25-3-70), 151-52.
- Reported Mortgage of a scheduled caste girl in Assam. (XXXVI—24-2-70), 113.
- Request from West Bengal for rice and wheat to meet food deficit. (XXXVI—26-2-70), 188-89.
- Review Committee Report on National Library, Calcutta. (XXXVI—27-2-70), 130.
- Revision in the time scheduled for the construction of Bokaro Steel plant. (XXXVII—10-3-70), 127.
- Scheme for development of Hirakud Mahanadi and Salandi areas during Fourth Plan. (XXXVII—12-3-70), 217-18.
- Seminar on Industrial development. (XXXVII—10-3-70), 136-38.
- Setting up of 200 M. W. power Stations. (XXXVI—25-2-70), 138-39.
- Setting up of a Jute Mill at Paradeep. (XXXVII—18-3-70), 178.
- Setting up of a sugar industries Corporation. (XXXVII—5-3-70), 125.
- Setting up of Ammonia Factory in Iran under Joint Ownership of India and Iran. (XXXVI—23-2-70), 145-46.
- Setting up of B. B. C. Plant by Orissa Cement Ltd. (XXXVIII—30-3-70), 98.
- Setting up of Naptha Cracker Plant with British Collaboration. (XXXVI—2-3-70), 149.
- Setting up of the Central Housing Board/Housing Corporation. (XXXVI—2-3-70), 149-50.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 10.
- Shifting of Regional Labour Commissioner's Office at Bhubaneshwar. (XXXVII—12-3-70), 146.
- Slow-down tactics of Rourkela Steel Plant Workers. (XXXVI—3-3-70), 36-37.
- Smuggling of gold and other goods. (XXXVII—9-3-70), 307.
- Soviet Aviation Minister's visit. (XXXVII—4-3-70), 100.
- Soviet Embassy's request for completion of Trivandrum cultural centre building. (XLI—6-5-70), 100-01.

## DEO, SHRI K. P. SINGH—Contd.

- Supply of arms by India to Nepal. (XXXVII—11-3-70), 113.
- Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- Training of Manipuri Youths in East Pakistan. (XXXVII—9-3-70), 111.
- Travelling facilities to Members of Rowing Clubs. (XXXVIII—24-3-70), 184-85.
- Union Health Ministers' Note to Municipal Commissioner, Delhi. (XXXVI—2-3-70), 148-49.
- Unsatisfactory progress of Kalpakkam Atomic Project. (XXXVII—11-3-70), 113.
- Upgrading of Regional Engineering College, Rourkela. (XXXVII—13-3-70), 203-04.
- Upgrading of Sisubhan Paediatrics Training Centre, Cuttack. (XXXVI—2-3-70), 74.
- Uranium Deposits in Bihar. (XXXVII—18-3-70), 178-79.
- Visit by West German Delegation to Rourkela Steel Plant. (XXXVIII—31-3-70), 36.
- Winding up of International Control Commission in Cambodia. (XXXVI—25-2-70), 114.
- Workers participation in Management of Public undertakings. (XXXVI—26-2-70), 192.
- Youth organisations in University Campuses. (XXXVII—9-3-70), 98.
- Debates*
- Air crash of Chief Test Pilot of Hindustan Aeronautics (Dis.) (XLI—12-5-70), 282-83.
- D. G. 1970-71:  
Min. Steel H. E. (XXXIX—17-4-70), 212-19.
- D. G. (Railways), 1970-71: (XXXVIII—26-3-70), 313-20.
- Re: Incident in Orissa. (Soviet-Ambassador's behaviour). (XXXVII—11-3-70), 208-09.
- University Grants Commission (Amendment) Bill. Motion to pass. (XLI—15-5-70), 237-39.
- DEO, SHRI P. K. :
- Agitation in international forums by India for barring recognition of Rhodesia. (XLI—6-5-70), 58-59.
- Case of Goverdhan Das Soni versus Shri Nathu Ram Mirdha. (XL—28-4-70), 77.

## DEO, SHRI P. K.—Contd.

- Construction of Baitarani Barrage. (XXXVII—18-3-70), 27-28.
- Department of Obstetrics in Medical Colleges in Orissa. (XXXVIII—30-3-70), 139.
- Display in shops in Delhi of furs of animals whose killing is banned. (XLI—7-5-70), 90.
- Idling away of time by senior civil servants. (XL—24-4-70), 82.
- Iran's support to Pakistan on Kashmir. (XL—29-4-70), 90.
- M.Ps memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 1.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 18.
- Registration of Groups Housing Cooperative Societies. (XL—4-5-70), 193.
- Scarcity in Banaskantha district of Gujarat. (XXXIX—16-4-70), 89.
- Soviet Embassy's request for completion of Trivandrum Cultural centre building. (XLI—6-5-70), 100-01.
- Talks with Yugoslavia's Foreign Minister on Non-aligned meet. (XLI—6-5-70), 83-84.
- Unveiling of Lenin's Statue in Calcutta. (XXXIX—17-4-70), 46.

*Debates*

- Constitution (Amendment) Bill (Amendment of article 164), by Shri P. K. Deo. Consid. (24-4-70), 258-66.
- Constitution (24th) Amendment Bill Int. (XLI—18-5-70), 253-75.
- D. G., 1970-71:  
Min. Defence (XL—27-4-70), 331-41.
- Finance Bill, 1970.  
Int. (XXXVI—28-2-70), 2-3.
- Missing of I. A. F. Plane. (C.A.). (XLI—14-5-70), 223-24.
- President's Address (M) (XXXVI—2-3-70), 321-30.
- DEO, SHRI R. R. SINGH :
- Ad-hoc increase in emoluments of Air India Staff. (XXXIX—10-4-70), 183.
- Agitation by Rajasthan University Students. (XXXVIII—24-3-70), 147.
- Aid from International Finance Corporation for Goa Fertiliser Project. (XXXIX—6-4-70), 151.
- Alleged Soviet interference in Indian Affairs. (XXXVII—4-3-70), 169.

**DEO, SHRI R. R. SINGH—Contd.**

- Appointment of an Enquiry Commission on the Working of Community development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Assets of 'Patriot' Publications. (XXXVI—3-3-70), 58-59.
- Attacks by Pakistani Border Police on Indian Border Security Force in Garipara District (Assam). (XXXVI—27-2-70), 105.
- Bilateral talks with Czechoslovakia and U. S. A. (XXXVII—11-3-70), 186-87.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Commemorative Stamp issued during the last three years. (XXXIX—9-1-70), 97-99.
- Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.
- Conference of Telengana Praja Samiti held in Hyderabad. (XXXVII—13-3-70), 124-25.
- Confidential Instructions to Labour Commissioners regarding cases of Railway Employees under Industrial Disputes Act. (XXXIX—9-4-70), 169-70.
- Construction of second stage of Mangalore Port Project. (XXXVII—9-3-70), 36.
- Contracts for supply of labour Intensive items for big Industries. (XXXVIII—24-3-70), 265.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Damage to railway property to Students' Agitations in Rajasthan. (XXXVIII—24-3-70), 63.
- Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 1-5.
- Death of an Indian detainee in Colombo. (XLI—13-5-70), 17.
- Delay in the issue of Travel Documents by Indian Mission in Saigon. (XXXVIII—1-4-70), 95.
- Exchange of agricultural experts between India and Malaysia. (XXXVII—5-3-70), 171.
- Expenditure on furnishing the room of Director-General of Indian Council of Medical Research. (XXXIX—13-4-70), 117.

**DEO, SHRI R. R. SINGH—Contd.**

- Expert Committee on Tax collection. (XXXVI—23-2-70), 68-70.
- Expert Groups and Advisory Committees in the Indian Council of Medical Research. (XXXIX—13-4-70), 114.
- Export of Cereals. (XXXVII—5-3-70), 110-11.
- Export of Cloth to U. S. A. (XXXVII—4-3-70), 202.
- Export of Engineering Goods to Japan. (XL—22-4-70), 111.
- Export of Machine tools. (XXXVII—10-3-70), 216.
- Facilities provided by I. O. C. for meeting fuel requirements of rural areas. (XXXIX—13-4-70), 84-85.
- Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 13-21.
- Financial Assistance for various schemes approved by Indian Council of Medical Research. (XXXIX—13-4-70), 112-13.
- Foreign experts working at H. E. C. Ranchi. (XXXVII—10-3-70), 90-91.
- Gandhi Peace Mission for solution of outstanding Indo-Pak Problems. (XXXVII—4-3-70), 199.
- Grabbing of land by Communist Party of India in various States. (XXXVII—9-3-70), 115.
- Hassan-Mangalore Railway line. (XXXVI—3-3-70), 71-72.
- Import of cotton from U. S. A. under PL-480. (XXXVII—4-3-70), 97.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Income tax on A. P. Scheduled Tribe Corporation, Visakhapatnam. (XL—4-5-70), 144-45.
- Increase in output at Rourkela Steel Plant. (XXXVI—3-3-70), 28-29.
- Indians settled in South Vietnam. (XXXVIII—1-4-70), 96.
- Indo-Iranian talks on economic collaboration. (XXXVII—4-3-70), 81-82.
- Indo-Soviet Symposium on Flora. (XXXIX—10-4-70), 183.
- Inquiry into Accident to Royal Nepal Airlines Aircraft. (XXXVII—9-3-70), 142.

## DEO, SHRI R. R. SINGH—Contd.

- Invitation to foreign Minister of Provisional Revolutionary Government of South Vietnam. (XXXVI—25-2-70), 40-41.
- Invitation to Madam Binh of Provisional Revolutionary Government of Vietnam. (XXXVII—18-3-70), 177-78.
- Japanese Loan to India. (XXXIX—6-4-70), 207.
- Kenya-Indian detained in U. K. (XXXVII—4-3-70), 199.
- Kidnapping of College girls in Delhi. (XXXIX—17-4-70), 187-88.
- Labour Unrest in Durgapur Steel Plant of Hindustan Steel Ltd. and Burnpur Factory of Indian Iron and Steel Company. (XXXVI—26-2-70), 83.
- Loans from West Germany. (XXXVII—9-3-70), 321.
- Lottery scheme for providing houses. (XXXVII—16-3-70), 18-29.
- Market in Singapore for Indian goods. (XXXVIII—1-4-70), 1-7.
- Meeting of representatives of public undertakings. (XXXVII—16-3-70), 85.
- Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVII—4-3-70), 146-47.
- Movement of B.S.F. and C.R.P. in Punjab. (XXXVI—27-2-70), 105-06.
- Observations made by a team of Journalists re: Kandla Free Port. (XXXIX—10-4-70), 171.
- Out-flow of foreign Exchange by the Foreign Companies operating in India. (XXXVI—2-3-70), 112-14.
- Pak President to discuss Kashmir with Soviet Leaders during his Tour to U.S.S.R. (XXXVI—25-2-70), 103.
- Participation in Polish Fair, 1970. (XXXVII—4-3-70), 82-83.
- Pay Increase to staff of Heavy Electricals, Bhopal. (XXXVI—3-3-70), 71.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Pravada's criticism about Supreme Court Judgement on Bank Nationalisation. (XXXIX—8-4-70), 99.
- Production Capacity of Heavy Engineering Corporation Ltd. (XXXVI—24-2-70), 72-74.
- Prosecution proceedings against Shrimati Aruna Asaf Ali. (XXXVI—23-2-70), 32-33.

## DEO, SHRI R. R. SINGH—Contd.

- Purchase of Foodgrains from Rayats. (XXXVI—26-2-70), 84.
- Quota for tea export between India and Ceylon. (XXXVII—11-3-70), 41-43.
- Recommendations of Gajendragadkar Committee on Banaras Hindu University. (XXXVI—27-2-70), 118-19.
- Recovery proceeding against Dr. Dharma Teja. (XXXVIII—3-4-70), 87-88.
- Recruitment to Clerical posts in Indian Council of Medical Research. (XXXIX—13-4-70), 115.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Relaxation in curbs on travels abroad. (XXXVI—23-2-70), 96-97.
- Revision of food policy by Andhra Pradesh. (XXXVII—12-3-70), 94-95.
- Reward to I.I.O. Officers. (XXXIX—20-4-70), 223-24.
- Russian Bid to Equate India with Pakistan. (XXXVI—25-2-70), 91-92.
- Sale of French fighter bombers to China. (XXXVIII—25-3-70), 54.
- Sale of H. M. T. products to Boeing Aircraft Co. of U. S. A. (XXXVII—10-3-70), 216-17.
- Shantilal Shah Committee Report on pricing of Petroleum Products. (XXXVI—2-3-70), 57-58.
- Shifting of Local Office of Bolangir, Orissa to another private building. (XL—23-4-70), 209-10.
- Shifting of Office of Divisional Postal Superintendent in Bolangir, Orissa to a New Building. (XL—23-4-70), 208-09.
- Small Scale Industries Finance Corporation. (XXXVII—10-3-70), 37-38.
- Spyring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Steel outlay for the Fourth Five Year Plan. (XXXVI—24-2-70), 26-29.
- Supply of Soviet Equipments for Bokaro Project. (XXXVI—3-3-70), 170-71.
- Talks with Malaysia. (XXXVII—4-3-70), 199-200.
- Technicians Required by ONGC for its Expansion Programmes. (XXXVIII—30-3-70), 75.
- Telecommunication equipment for High Speed Transmission. (XXXVIII—24-3-70), 97-98.

DEO, SHRI R. R. SINGH—*Contd.*

- Temples in East Pakistan alleged as Spy Centres according to Pakistan. (XL—22-4-70), 173.
- Third Asian International Fair. (XXXVII—11-3-70), 187.
- U. S. Aid to India. (XXXVI—2-3-70), 70-71.
- Union Ministers attending Bombay Session. (XXXVII—13-3-70), 100-01.
- Use of Kaveri Basin Water. (XXXVI—25-2-70), 92-93.
- Visit by members of the Federation of Indian Export Organisation to African Countries. (XXXVIII—25-3-70), 92.
- Visit by Soviet Delegation to H. E.C., Ranchi. (XXXVI—24-2-70), 71-72.
- Visit by West German Delegation to Rourkela Steel Plant. (XXXVIII—31-3-70), 36.
- Withdrawal of Court Cases against Employees who participated in the 19th September, 1968 Strike. (XXXIX—10-4-70), 118.
- Work permits for Indians in Malaysia. (XXXVI—25-2-70), 123.

## DEOGHARE, SHRI N. R. :

- Abolition of visa restrictions with foreign countries. (XLI—13-5-70), 63.
- Additional Taj Express from Agra to New Delhi. (XXXVI—3-3-70), 55.
- Admission in Delhi Colleges. (XXXIX—10-4-70), 49.
- Advance increments to L.D.C. and U.D.Cs. (XXXIX—13-4-70), 97.
- Advance from Salaries in cases of emergency to Central Government Employees. (XXXIX—13-4-70), 63.
- Agreement and other arrangements with G. A. T. T. (XLI—6-5-70), 52-54.
- Aid to backward classes/scheduled castes/scheduled Tribe Organisation at Nagpur. (XXXVII—10-3-70), 203.
- All India Rural Credit Review Committee Report. (XXXVI—26-2-70), 72-74.
- Allotment of land to Central Government Employees to relieve pressure on Government accommodation. (XXXIX—13-4-70), 62-63.
- Annual Consumption of "Nirodh". (XXXIX—6-4-70), 74.

DEOGHARE, SHRI N. R.—*Contd.*

- Applications pending for telephone connection in Nagpur. (XXXVII—12-3-70), 199-200.
- Appointment of Authorised Controllers of Mills in Maharashtra. (XL—22-4-70), 53.
- Army officials arrested for subversive activities. (XLI—13-5-70), 172.
- Arrest of 5 Armymen in Poona Station Area. (XXXVII—10-3-70), 182-83.
- Assistance to Handloom Weavers of Maharashtra to change over to Power Loom. (XXXVII—18-3-70), 179-80.
- Auction of scooters by STC. (XXXVIII—25-3-70), 65-66.
- Average Yield of Foodgrains in India and in other countries. (XXXVIII—26-3-70), 218-20.
- Awards for central employees for meritorious services. (XL—24-4-70), 158.
- Balance of Trade and Payments during 1969. (XXXVI—2-3-70), 71-72.
- Ban on out-of-turn allotment in Delhi. (XLI—18-5-70), 70.
- Buffer stock of Foodgrains and warehouses. (XL—30-4-70), 146.
- Buses under D. T. U. Operation. (XXXVII—9-3-70), 86.
- Carbaret dances in Delhi and New Delhi Hotels and Restaurants. (XXXIX—17-4-70), 163-64.
- Check on theft of railway property. (XXXVIII—31-3-70), 33.
- Children's Train at Nagpur. (XL—28-4-70), 141.
- Collective farming. (XL—30-4-70), 52-53.
- Construction of Government Accommodations for Class III and IV of the Central Government Employees during 1970-71. (XXXIX—13-4-70), 61-62.
- Construction of lateral roadway project. (XXXVIII—3-4-70), 85-86.
- Cooperative Education. (XL—30-4-70), 144-45.
- Cooperative Housing-building societies at Nagpur and Kamptee. (XLI—18-5-70), 69.
- Cooperative House Building Societies in Delhi. (XLI—18-5-70), 70.
- Comparative study on T. V. Developments in India and Pakistan. (XXXIX—9-4-70), 109-10.



## DEOGHARE, SHRI N. R.—Contd.

- Crash of and IAF plane on April 18, 1970. (XLI—13-5-70), 52.
- Credit guarantee schemes for Handloom industry. (XLI—11-5-70), 183-84.
- Crisis in Handloom Industry in Kerala due to rise in price of cotton-Yarn. (XXXIX—8-4-70), 95.
- Cultivation on Railway land. (XLI—12-5-70), 166-68.
- Decline in Ticketless Travelling on Railways. (XXXVI—3-3-70), 190.
- Decrease in Birth rate as a result of Family Planning Campaign. (XXXVII—9-3-70), 420.
- Delay in delivery of dak in small towns and villages. (XLI—7-5-70), 48.
- Delegations sent abroad by Ministry of I. D. I. T. and C. A. (XXXIX—7-4-70), 159.
- Demand for upgrading of Kamptee Cantt to B-I Class. (XXXVIII—30-3-70), 94.
- Development of Handloom Industries. (XXXVI—25-2-70), 179.
- Development of land at Nagpur for the Central Government employees. (XXXVII—16-3-70), 175.
- Development of Telex Service. (XXXVII—5-3-70), 68-69.
- Development of Wild Life Centres or Tourists. (XXXVII—9-3-70), 86.
- Disappearance of question papers for Delhi Middle School Examination (March, 1970). (XXXVIII—3-4-70), 68-69.
- Disappearance of Soviet Embassy official in New Delhi. (XXXVII—4-3-70), 193-94.
- Disposal of smuggled goods. (XXXVII—16-3-70), 66-68.
- Efficient performance of duty by watermen on trains. (XL—21-4-70), 60-61.
- Elections to Lok Sabha and State Assemblies aside from 1967 to 1969. (XXXVIII—31-3-70), 117.
- Electrification and dieselisation of Railways during Fourth Five Year Plan. (XL—28-4-70), 140.
- Electrification of Howrah-Delhi Trunk Route. (XXXVI—24-2-70), 43-44.
- Electrified villages of Vidarbha region of Maharashtra. (XLI—6-5-70), 153.
- Enforcement of rule re. entry to railway platforms with platform tickets. (XLI—5-3-70), 150.

## DEOGHARE, SHRI N. R.—Contd.

- Expenditure incurred on telephones provided at residences of officers of Central Government. (XXXVIII—26-3-70), 216-17.
- Expenditure on Expo-70 Exhibition in Japan. (XXXIX—8-4-70), 105-06.
- Expenditure on Indian Embassies. (XXXVII—4-3-70), 57.
- Expenditure on Tax Collection. (XXXIX—20-4-70), 176-77.
- Export of Commodities from Maharashtra. (XL—29-4-70), 140-41.
- Export of Diamonds. (XXXIX—8-4-70), 54.
- Export of Indian Films. (XXXVII—1-3-70), 152.
- Export of Nagpuri Oranges. (XXXVIII—25-3-70), 64-65.
- Export of Textiles. (XLI—30-5-70), 168.
- Extra operational cost due to defects in certain bridges on Godhra-Ratlam Section (Western Railway). (XXXVII—17-3-70), 133-34.
- Family Planning and Sex Education in Schools. (XL—4-5-70), 143-44.
- Family Planning as Compulsory Curriculum in Medical College. (XL—27-4-70), 151.
- Fare of Third Class from New Delhi to Agra Cantt. by Taj Express. (XLI—19-5-70), 64-65.
- Fee for entry to the Taj Mahal, Agra. (XLI—15-5-70), 59.
- Films Exempted from Entertainment Tax. (XXVIII—2-4-70), 53-54.
- Films refused certificates by the Board of Film Censor. (XXXVIII—26-3-70), 77.
- Financial assistance to Handloom Co-operative Societies in Maharashtra. (XL—22-4-70), 80.
- Firing in Ordnance Factory, Shakti-basti (Delhi). (XL—)
- Food consumption and self-sufficiency. (XXXVII—12-3-70), 102-03.
- Foreign Aid. (XXXVI—9-3-70), 422.
- Foreign aid for steel plants in Public Sector. (XXXVIII—31-3-70), 116.
- Foreign delegations which visited India during 1969-70. (XLI—20-5-70), 169.
- Foreign Exchange Earned by Steel Plants. (XXXVIII—31-3-70), 118.

**DEOGHARE, SHRI N. R.—Contd.**

- Foreign Tourists visiting India. (XXXVIII—24-3-70), 229-30.
- Foreign trade delegations who went abroad in 1969-70. (XLI—20-5-70), 155-56.
- Forward trading in Gur. (XXXVIII—31-3-70), 62.
- Frequent Calling of Army Personnel for Quelling Civil Disturbances. (XXXVII—18-3-70), 48-49.
- Fulfillment of the commitments made at UNCTAD Conference. (XLI—13-5-70), 63.
- Gandhi Centenary International Conference held in Delhi. (XXXVIII—24-3-70), 265-66.
- Handling of Import and Export Trade through Indian Ships. (XXXV—13-3-70), 155.
- Implementation of Recommendations of Pandey Committee on Steel Plants. (XXXVI—3-3-70), 45.
- Import of Acids. (XXXVII—18-3-70), 61-62.
- Imports of machinery for projects. (XL—21-4-70), 52-53.
- Import of Obscene Literature. (XXXIX—8-4-70), 59.
- Income from recent International Film Festival. (XLI—4-5-70), 180-81.
- Increase in Crime Cases in Delhi. (XXXVI—27-2-70), 70-72.
- Indian Companies in Foreign Countries. (XXXVII—18-3-70), 59-60.
- Indian Doctors in Foreign Countries. (XXXIX—13-4-70), 70.
- Industrial Estates in Maharashtra. (XXXVII—17-3-70), 134-35.
- Introduction of E.S.I. and E.P.F. Schemes in Handloom Industry in Maharashtra. (XL—30-4-70), 147.
- Issue of fake diplomas and degrees by certain Institutions in Delhi. (XXXIX—17-4-70), 90.
- Lack of post, telegraph and telephone facilities in and around village Pophali in Yevelal district, Maharashtra. (XLI—7-5-70), 152-53.
- Linking of Pathankot with Jammu by rail. (XXXVII—10-3-70), 183.

**DEOGHARE, SHRI N. R.—Contd.**

- Lion as Protected Animal. (XXXIX—9-4-70), 64-65.
- Loans advanced by Industrial Credit and Investment Corporation to Handloom Industries in Maharashtra. (XL—4-5-70), 172.
- Loss due to Floods, Students' Agitations and Communal Riots during 1969. (XXXVII—13-3-70), 70.
- Loss due to Storage of Food Grains. (XXVIII—2-4-70), 147-48.
- Loss of foodgrains due to transportation and exposure. (XXXVIII—26-3-70), 217-18.
- Loss to Railways due to theft of bulbs and mirrors from Railway passenger coaches. (XLI—19-5-70), 63-64.
- Lowering of age for Franchise. (XLI—12-5-70), 70.
- Manufacture of Locomotives and Railway Coaches. (XXXVI—3-3-70), 193-94.
- Missing files of the Minerals and Metals Trading Corporation. (XXXVIII—1-4-70), 143.
- New industries set up in Maharashtra. (XLI—5-5-70), 149-50.
- Objectionable scenes in 'Prem Pujari' passed by Board of Film Censors. (XXXIX—9-4-70), 155-57.
- Out-of-turn allotment of accommodation to Govt. Servants. (XXXVII—9-3-70), 419.
- Outflow of Foreign Exchange by the Foreign Companies Operating in India. (XXXVI—2-3-70), 112-14.
- Over-bridge near Patel Nagar (Delhi) Railway Station. (XL—28-4-70), 140.
- Passenger Traffic on Umerkot-Nagpur Railway Line. (XXXVIII—24-3-70), 357-58.
- Pay scales of attendants of Mail and Express Trains. (XXXVII—17-3-70), 135.
- Persons arrested for spying for Pakistan and China. (XXXIX—10-4-70), 169.
- Persons on Waiting List for Issue of Milk Tokens by DMS. (XL—23-4-70), 126.
- Persons registered with Employment Exchange, Delhi. (XXXVII—12-3-70), 65-66.
- Post offices in the country. (XXXVII—12-3-70), 200-01.
- Power shortage in Delhi. (XXXVI—25-2-70), 39-40.

## DEOGHARE, SHRI N. R.—Contd.

- Price of cotton yarn. (XXXVII—11-3-70), 151-52.
- Private airlines operating in India. (XXXVII—3-4-70), 67-68.
- Privilege Ticket orders for Central Government Employees. (XXXVII—9-3-70), 113.
- Production capacity of fertiliser factories (XXXVII—16-3-70), 93-95.
- Production of cars. (XXXVII—10-3-70), 61.
- Production of Gold in India. (XL—27-4-70), 64-65.
- Production of Iron and Steel. (XXXVIII—24-3-70), 24-34.
- Progress in Demarcations of Indo-Burma Border. (XLI—20-5-70), 168.
- Project Report for setting up Zinc Smelter Unit at Visakhapatnam. (XXXVIII—30-3-70), 76.
- Protection of pay of the employees of autonomous bodies after transfer to Central Government offices. (XLI—11-5-70), 184-85.
- Publications brought out by Directorate of Military Regulations and forms. (XXXVI—25-2-70), 51-52.
- Publications for countering anti-Indian propaganda abroad. (XXXVII—11-3-70), 129.
- Purchase of Helicopters from Foreign Countries. (XLI—6-5-70), 50-51.
- Rate of Growth of Production of Jute and Cotton Textiles. (XXXVII—18-3-70), 86.
- Recommendations of Khosla Committee. (XLI—14-5-70), 179-80.
- Recovery of income tax and wealth tax. (XL—4-5-70), 224.
- Recovery of liquidated damages from a firm for belated supply of dredgers. (XXXVIII—24-3-70), 194-95.
- Recovery of Wealth Tax. (XL—4-5-70), 224-25.
- Reduction in Licence fee for Domestic Radios. (XXVIII—2-4-70), 141-42.
- Remuneration to Foreign Railways and other agencies for inspection of Railway Stores. (XXXVII—17-3-70), 134.
- Reorientation of Education System. (XXXVII—13-3-70), 72-73.
- Report of study group for porters and vendors on Indian railways. (XL—21-4-70), 163.

## DEOGHARE, SHRI N. R.—Contd.

- Reservation of posts for Blinds. (XXXVII—17-3-70), 135.
- Revenue from AIR Commercial Services during 1969. (XXXVII—5-3-70), 195-96.
- Revision of rates of increments of pay scales of L. D. Gs. and Class IV employees. (XXXIX—20-4-70), 177.
- Running of Rajdhani Express between New Delhi and Nagpur. (XXXVI—3-3-70), 197.
- Sale of Pan at Ambala city and Ambala Cantt. (Northern Railway). (XLI—19-5-70), 63.
- Scarcity of Vanaspati Ghee in Delhi. (XXVIII—2-4-70), 29-30.
- Scholarships to wards of low income handloom weavers of Maharashtra. (XXXVII—10-3-70), 183-84.
- Scientific Journals Brought out by Defence Research and Development Organisation. (XXXVI—25-2-70), 50-51.
- Setting up of a separate fund to help physically handicapped people. (XLI—5-5-70), 80.
- Setting up of a Tourist Hotel at Nagpur. (XXXVII—13-3-70), 188-89.
- Setting up of Public Sector Undertakings in States. (XXXVII—18-3-70), 65-66.
- Sick leave reported *en masse* by RMS staff at Rewari in Rajasthan P. & T. Circle. (XXXIX—16-4-70), 127.
- Small car project. (XXXVI—3-3-70), 197-99.
- Steps for renewal of radiolincenes. (XXXVII—5-3-70), 194.
- Stoppage of Taj Express at Raja-ki-Mandi Station. (XXXVIII—24-3-70), 359.
- Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.
- Strike by Taxi and Auto-Richshaw Drivers in Delhi. (XXXIX—10-4-70), 56.
- Subscriber trunk dialling system between Delhi and Nagpur. (XXXVII—12-3-70), 199.
- Summer Institutes. (XL—1-5-70), 49-50.
- Supply of Newspapers and Magazines to Jawans. (XL—29-4-70), 141.
- Suspension of Indian Airlines Services due to sit-in-strike by employees. (XXXIX—10-4-70), 147.
- Truck accident on Mehrauli-Khanpur road in Delhi. (XXXIX—17-4-70), 71-73.

**DEOGHARE, SHRI N. R.—Contd.**

- Untraced foreigners in India. (XXXVIII—3-4-70), 105.
- Untraced Pak Nationals entering India on visas. (XXXVIII—3-4-70), 105.
- Unutilised capacity of Heavy Industries. (XXXVIII—24-3-70), 356-58.
- Uplift of Handloom weavers. (XXXVIII—25-3-70), 52-53.
- Use of Atomic Energy for Peaceful purpose. (XXXVIII—25-3-70), 134.
- Utilization of production capacity of Ordnance Factories. (XXXVIII—25-3-70), 60-61.
- Visit abroad by Ministers and Members of Parliament. (XXXVII—9-3-70), 61.
- Vividh Bharati Programmes for Jawans. (XXXVII—12-3-70), 179-80.
- Wages of Agricultural, Industrial and Handloom labour in States. (XXXVII—5-3-70), 194-95.

*Debates*

- General Budget, 1970-71. General Discussion : (XXXVII—16-3-70), 343-47.

**DESAI, SHRI C. C. :**

- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Assets of Patriot Publications. (XXXVI—3-3-70), 58-59.
- Attacks by Pakistani Border Police on Indian Border Security Force in Goalpara District (Assam). (XXXVI—27-2-70), 105.
- Clashes between Tibetans and Chinese in Lhasa. (XXXVII—11-3-70), 105-06.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Constitution of Indian Forest Service Cadre in Union Territories. (XXVIII—2-4-70), 169.
- Development of small enterprises on statutory basis. (XXXVI—3-3-70), 66-67.
- Export of steel to USSR. (XXXVII—11-3-70), 104-05.
- Harijans killed in Inter-Caste clash in Arcot District (Tamil Nadu). (XXXVII—9-3-70), 105.
- Hassan-Mangalore Railway Line. (XXXVI—3-3-70), 71-72.
- Indo-Soviet Joint Committee. (XXXVII—11-3-70), 95-96.

**DESAI, SHRI C. C.—Contd.**

- Labour Unrest in Durgapur Steel Plant of Hindustan Steel Ltd. and Burnpur Factory of Indian Iron and Steel Company. (XXXVI—26-2-70), 83.
- Long wait for Medicines in emergency cases in Delhi under C. G. H. S. (XXXVI—2-3-70), 25-26.
- Movement of B. S. F. and C. R. P. in Punjab. (XXXVI—27-2-70), 105-06.
- Production Capacity of Heavy Engineering Corporation Ltd. (XXXVI—24-2-70), 72-74.
- Prosecution Proceedings against Shrimati Aruna Asaf Ali. (XXXVI—23-2-70), 32-33.
- Purchase of Foodgrains from Rayats. (XXXVI—26-2-70), 84.
- Recommendations of Gajendragadkar Committee on Banaras Hindu University. (XXXVI—27-2-70), 118-19.
- Russian Bid to Equate India with Pakistan. (XXXVI—25-2-70), 91-92.
- Steel outlay for the Fourth Five Year Plan. (XXXVI—24-2-70), 26-29.
- Use of Kaveri Basin Water. (XXXVI—25-2-70), 92-93.

*Debates*

- D. G., 1970-71.  
Min. H. A. (XXXVIII—1-4-70), 205-13.

**DESAI, SHRI DINKAR :**

- D. G., 1970-71.  
Min. F. A. & C. D. (XL—30-4-70), 307-10.
- Merchant Shipping (Amendment) Bill, 1969:  
Consid. as passed by R. S. (XLI—8-5-70), 185-86.

**DESAI, SHRI MORARJI :**

- Living conditions of Harijans in Delhi. (XLI—12-5-70), 14.

*Debates*

- B. O. H. (XLI—15-5-70), 210-11.
- Election to the Bihar Legislative Council (C. A.). (XL—24-4-70), 190.
- Facilities to the Leader of the Opposition. (XLI—14-5-70), 249-50.
- Finance Bill, 1970 :  
Consid. Cl. (XLI—6-5-70), 192-194.
- President's Address (M). (XXXVI—3-3-70), 280-91.

**DESAI, SHRI MORARJI—Contd.**

Re. persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—3-4-70), 189.

Report of study team on prohibition (M). (XLI—7-5-70), 294.

Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat. (XL—28-4-70), 196-97.

Reported ransacking of Gandhi Centre at Jadavpur University (C. A.). (XXXIX—17-4-70), 203-04.

**DESHMUKH, SHRI B. D. :**

General Budget, 1970-71,  
General Discussion. (XXXVII—17-3-70), 276-82.

**DESHMUKH, SHRI K. G. :**

D. G., 1970-71. Min. Foreign Trade (XXXIX—10-4-70), 249-52.

**DESHMUKH, SHRI SHIVAJIRAO S :**

Launching of communication satellite. (XLI—19-5-70), 35.

Support price of cotton. (XXXVII—11-3-70), 14.

*Debates*

General Budget, 1970-71.  
General Discussion. (XXXVII—12-3-70), 285-90.

**DEVGUN, SHRI HARDAYAL :**

Abolition of Privy Purses. (XXXVI—27-2-70), 52-53).

Abrogation of article 370 of the Constitution. (XXXVIII—24-3-70), 109.

Ad Hoc and Long term contracts concluded by Rourkela Steel Plant. (XXXIX—7-4-70) 94.

Administrative requirements for forming a cadre for Hindi Assistants, Hindi Translators and Hindi Officers. (XL—1-5-70), 97-99.

Aircraft carrier for Indian Navy. (XXXVII—4-3-70), 169-70.

Airspace violations by Pak Aircraft which go untraced. (XL—22-4-70), 175.

Alleged irregularities in Delhi Cooperative Tea House Limited. (XLI—7-6-70), 21-26.

Allocation of funds to Delhi Administration. (XLI—8-5-70), 61.

**DEVGUN, SHRI HARDAYAL—Contd.**

Amendment of Constitution providing for election of Governor or making executive independent of Legislative Assembly. (XXXVIII—3-4-70), 88-89.

Amendment of Constitution to make public order a union/concurrent subject. (XXXVIII—3-4-70), 98-99.

Amendment of Constitution to make University Education "as a Union" concurrent subject. (XXXIX—10-4-70), 67.

Applications for mutation of houses in Lajpat Nagar-I, New Delhi. (XLI—11-5-70), 188-89.

Appointment of Hindi Assistants and Hindi Translators. (XI—1-5-70), 94-97.

Appointment of Hindi Translators. (XXXIX—10-4-70), 110.

Appointment to posts of Hindi Translators. (XXXIX—10-4-70), 111.

Assessment of situation developing in Cambodia. (XL—22-4-70), 34.

Award of Padmashri to Film Producer Ritwik Ghatak. (XXXVII—9-3-70), 32.

Ban on Naxalites. (XXXIX—17-4-70), 103-04.

Ban on use of Saccharine. (XL—27-4-70), 79.

Bifurcation of clerical cadres by Stores Department (Central Railway). (XL—21-4-70), 99-100.

Boundary disputes between States. (XXXVIII—24-3-70), 34-36.

Burning of National Flag. (XXXVI—27-2-70), 104-05.

Buses required by DTU to meet traffic needs. (XLI—8-5-70), 17.

Call by a former Marxist Minister of West Bengal to West Bengal Peasants and Workers to keep their lathis ready and Spears Sharp. (XXXIX—10-4-70), 37.

Central Industrial Security Force. (XXXIX—10-4-70), 77.

Ceylonese Claim over Kachchativu. (XXXIX—8-4-70), 121.

Chinese interference in Cambodian Affairs. (XLI—6-5-70), 13-19.

Claims filed in Law Courts against different Railways. (XXXIX—14-4-70), 80.

Closure of Napco Bevel Gear (India) Ltd., Ballabgarh (XXXVIII—24-3-70), 64-65

**DEVGUN, SHRI HARDAYAL—Contd.**

- Complaints Against Central Excise Officials, Mcerut. (XXXII—20-4-70), 87-88.
- Complaint against non-supply of milk for Gautam Nagar DMS booth in the evening. (XXXVIII—26-3-70), 160.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 11.
- Contracts given by Rourkela Steel Plant to M/s B. Patnaik (P) Ltd., for supply of Iron and Manganese ore. (XXXIX—7-4-70), 92-93.
- Conversion of posts of Hindi Translators into Hindi Assistants (XXXIX—10-4-70), 109.
- Creation of All-India Services. (XL—1-5-70), 6-14.
- De-centralisation of Government Offices in Delhi. (XXXIX—6-4-70), 94-95.
- Decline in production of Steel in Private sector. (XLI—12-5-70), 124-25.
- Defects noticed in construction works of MIG units at Nasik and Koraput in Orissa. (XLI—6-5-70), 93-95.
- Demands of AIR Staff Artistes. (XXXVII—5-3-70), 140.
- Demand of Delhi Electric Supply Undertaking Engineers Association. (XLI—20-5-70), 164.
- Demands of Muslim women of Gurgaon. (XL—28-4-70), 87.
- Demands of Technical Employees' Union of A. I. R. (XLI—14-5-70), 162-63.
- Demonstration before Prime Minister's residence re. ownership rights to Jhuggi Jhonpri Dwellers. (XLI—18-5-70), 154.
- Deployment of C. R. P. and B. S. F. in States. (XXXVII—13-3-70), 22.
- Distribution of nylon yarn. (XLI—13-5-70), 95.
- Economy in printing of Annual Reports of Ministries. (XXXIX—6-4-70), 44-45.
- Economy in the printing of Annual Reports of Public Undertakings. (XXXIX—6-4-70), 115.
- Educated Unemployed. (XL—30-4-70), 82-83.
- Engineering graduates migrated to Pakistan. (XLI—8-5-70), 86.
- Enquiry into gold smuggling case in the office of the collector, Central Excise, Kanpur. (XXXVII—16-3-70), 165.

**DEVGUN, SHRI HARDAYAL—Contd.**

- Examination for appointment of section officers. (XL—24-4-70), 126.
- Excise Duty on T. V. Sets. (XXXIX—20-4-70), 94-95.
- Execution of purchases order on S. T. C. (XXXIX—8-4-70), 47.
- Expenditure incurred on Pay and Allowances of Staff of Central State Farm, Sanatgarh. (XL—23-4-70), 98-99.
- Expenditure on Gandhi Darshan Complex. (XXXVIII—3-4-70), 104.
- Expenditure on "Jawahar Jyoti" in Nehru Museum, New Delhi. (XXXIX—6-4-70), 93-94.
- Experiments with Ayurvedic, Unani and Sidha recipes for Family Planning (XL—27-4-70), 97-98.
- Export Trade with U. S. A. (XXXVII—4-3-70), 171.
- Filling up of Income Tax Returns by the Members of Parliament. (XXXVI—23-2-70), 134-35.
- Foreign Spies Convicted on Espionage charges. (XXXVII—13-3-70), 141-42.
- Functions of Central Road Transport Corporation. (XLI—8-5-70), 133.
- Funds for projects to enable closure of Okhla Water Head-Works, Delhi. (XL—4-5-70), 86.
- General Hospital in Trans-Jamuna Area. (XL—4-5-70), 106-07.
- Halt Stations at Seemapuri, Selampur and Gandhi Nagar Colonies in Delhi. (XXXVIII—31-3-70), 32.
- Illumination of Statues on Republic Day, 1970. (XXXVII—18-3-70), 92-93.
- Import of Nylon Yarn. (XLI—6-5-70), 91-92.
- Import of nylon yarn through STC. (XLI—13-5-70), 95.
- Inconvenience faced by Allottees of Government Accommodation in R. K. Puram, Delhi. (XL—27-4-70), 116.
- Increase in construction cost of Bokaro Steel Plant. (XL—21-4-70), 38.
- Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 31.
- Indo-Sikkim relations. (XXXVIII—1-4-70), 121.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 1-7.

**DEVGUN HARDAYAL—Contd.**

- Interference by RPF personnel in the activities of Madhya Railway Karamchari Sangh at Jabalpur. (XL—21-4-70), 97-98.
- Introduction of Central Labour Laws in Central Government Public Undertakings. (XLI—7-5-70), 64.
- Israeli protest at flooding of Indian Market with copies of Hitler's Main Kampf published by Indian concerns. (XXXVII—18-3-70), 93-94.
- Jawahar Jyoti. (XLI—11-5-70), 119.
- Lenin Centenary celebrations. (XXXIX—10-4-70), 71.
- Licensing more capacity for synthetic yarn and synthetic Fibre. (XL—4-5-70), 88.
- Linking up of salaries and allowance of employees of public sector undertaking with production. (XLI—11-5-70), 86-87.
- List of approved suppliers of raw materials for Rourkela Steel Plant. (XXXIX—7-4-70), 93.
- Loans from nationalised Banks for creating self-employment. (XXXVIII—30-3-70), 173.
- Loss incurred by HMT Ltd. (XLI—12-5-70), 65-66.
- Loss sustained by Delhi Consumer Co-operative Wholesale Store. (XL—30-4-70), 5-8.
- Loss to Railway property due to violence. (XXXVI—3-3-70), 16-27.
- Lottery Scheme. (XXXVIII—30-3-70), 172.
- Low import quota for shoddy sector of wool industry. (XL—29-4-70), 42-43.
- Measures to improve Low Operational efficiency of existing fertiliser Plants. (XXXIX—13-4-70), 82-85.
- Memorandum by Daily Passengers' Association, Delhi, Shahdara and Ghaziabad. (XLI—19-5-70), 12-17.
- Milk booths by IMS in Trans-Jamuna Colonies. (XXXVIII—26-3-70), 159.
- Misinterpretation of orders re couriers by South Central Railway. (XL—21-4-70), 98-99.
- Mutation of houses in refugee colonies in Delhi. (XXXIX—13-4-70), 98.
- Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 21-22.
- New Industries in Delhi. (XXXVI—3-3-70), 65.

**DEVGUN HARDAYAL—Contd.**

- Non-payment of wages to employees working under Inspector of Works (Water and drainage) (XL—21-4-70), 97.
- North Vietnam's Stand on Kashmir. (XXXVII—4-3-70), 170-71.
- Opening of Dispensaries in Gandhi Nagar/Krishan Nagar, Delhi. (XL—4-5-70), 107.
- Ownership rights of the plots to settlers of Jhugi Jhonpri COLONIES. (XXXVI—23-2-70), 211.
- Posting of additional staff at Vijayawada and Rajahmundry. (XLI—5-5-70), 108-109.
- Production of T. V. Sets. (XXXVII—4-3-70), 80-81.
- Prohibition of polygamy in Delhi. (XLI—5-5-70), 74-75.
- Promotion of Lower Division Clerks in Town and Country Planning Organisation. (XXXIX—6-6-1970), 116.
- Purchase of machinery from USSR for setting up coal-based fertiliser plants. (XXXVIII—30-3-70), 124.
- Quality and Content of Milk supplied by D. M. S. (XXVIII—2-4-70), 78-79.
- Recommendations of Hindi adviser regarding pay scales of Hindi Assistants. (XL—24-4-70), 125.
- Recruitment rules for Hindi officers and others. (XL—24-4-70), 128.
- Reforms in Examination System. (XXXVIII—24-3-70), 119-21.
- Report of Indian High Commissioner on desecration of Hindu shrines in East Pakistan. (XL—22-4-70), 107.
- Retirement age of Government employees. (XXXIX—10-4-70), 208.
- Revision of Indo-Sikkim Treaty. (XXXVIII—1-4-70), 122.
- Schools for mentally retarded children in Delhi. (XXXVIII—24-3-70), 377-80.
- Seizure of Gold, Guineas and foreign currency at Palam Airport, New Delhi. (XL—4-5-70), 107-08.
- Seizure of illicit liquor in Shahdara, Delhi. (XLI—11-5-70), 82-83.
- Seminar on Landscape Architecture. (XXXVIII—30-3-70), 43.
- Service conditions and channels of promotion of Hindi Assistants before and after decentralisation of Central Secretariat Service. (XXXIX—10-4-70), 112.

**DEVGUN HARDAYAL—Contd.**

- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 71-79.
- Setting up of Tatas of a fertiliser plant at Mithapur. (XXXVI—23-2-70), 107-08.
- Shifting of Barrel plant from Sewri to Trombay by M/s. Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 20.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 5-15.
- Shortage of Water Supply in Timarpur Colony, Delhi. (XLI—18-5-70), 199.
- Soviet-American talks on arms limitation in Vienna. (XLI—13-5-70), 41.
- Soviet Embassy seeking permission to complete Cultural Centre at Trivendrum (XXXVII—4-3-70), 50-51.
- Staff Cars in various Ministries of Government of India. (XXXIX—6-4-70), 92-93.
- Sub-Letting of Portions of buildings by Super Bazars, Delhi. (XXXIX—9-6-70), 89.
- Success of Industrial Relations. Machinery. (XLI—14-5-70), 1-6.
- Suggestions made by All India Manufacturers' Organisation for Economic development. (XLI—19-5-70), 85-87.
- Suggestions to obtain Supreme Court's opening to abolish Privy Purses and Privileges of former Rulers. (XXXVIII—24-3-70), 119.
- Supply of milk from DMS depot in the evening. (XXXVIII—26-3-70), 160-61.
- Synthetic Top-making Plant lying idle. (XL—29-4-70), 119.
- Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-3-70), 126.
- Testing of inter-continental Ballistic Missile by China. (XXXVIII—25-3-70), 116-17.
- Tours by Ministers Abroad. (XXXIX—6-4-70), 115-16.
- Trade talks with Yugoslav Trade Minister. (XXXVIII—1-4-70), 12.
- Typed appeals for Delhi High Court. (XL—1-5-70), 72-73.
- Use of sub-standard drugs in Government hospitals. (XLI—11-5-70), 28-32.
- Utilisation of Land between Block 11 and 12 of Gita Colony, Jheel Khuranja, Delhi. (XXXVIII—26-3-70), 211.

**DEVGUN HARDAYAL—Contd.**

- Value of Land Covered by Minister's Bungalows. (XXXIX—6-4-70), 114.
- Visit by Minister of Food and Agriculture to Orissa. (XXVIII—2-4-70), 79-80.
- Water supply in R. K. Puram New Delhi. (XXXIX—20-4-70), 123-24.
- Water supply to Gangnahar and Bhakra Canal. (XLI—7-5-70), 30-34.
- Working of Delhi Milk Scheme. (XXXVII—5-3-70), 54-55.
- World Religious Conference in USSR. (XL—22-4-70), 72.

**Debates**

- Additional Duties of Excise Goods of Special Importance (Amendment) Bill :  
Consid. (XXXVI—24-2-70), 343-44.
- B. O. H. (XLI—8-5-70), 175.
- Constitution (Amendment) Bill, 1967  
Amendment of article 1647 by Shri P. K. Deo.  
Consid. (XLI—8-5-70), 264.
- India's reported protest against US Vice-President's remarks (C. A.) (XLI—11-5-70), 240.
- Missing of IAF Plane (C. A.) (XLI—14-5-70), 221-22.
- North Eastern Council Bill :  
Consid. (XLI—11-5-70), 282-86.  
Consid. Cl. (XLI—11-5-70), 308.
- President's Address (M) (XXXVI—3-3-70), 320-22.
- Press Council (Amendment) Bill :  
Consid. as passed by R. S. (XXXVIII—30-3-70), 406-12.
- Prorogation of J. & K. Legislature (C. A.) (XXXVII—17-3-70), 198-200.
- Reported continuance of Supply of Indus Water to Pakistan after expiry of Treaty. (C.A.) (XXXVIII—1-4-70), 158-61.
- Reported firing on striking workers of Neyveli Lignite Corporation (C.A.) (XLI—3-5-70), 174-75.
- DHANDAPANI, SHRI :**
- 28th Session of All India Trade Union Congress held in Guntur. (XXXVI—26-2-70), 96.
- Abolition of control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.
- Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.



**DHANDAPANI, SHRI—Contd.**

- Abolition of wheat zones and other recommendations of Chief Ministers (XXXIX—16-4-70), 22-28.
- Agreement between West German Firm and Hindustan Machine Tools Ltd., (XXXVII—10-3-70), 11-18.
- Agreement under World Food Programme to augment supply of processed Milk in four Cities. (XXVIII—2-4-70), 88-89.
- Agreement with France for the development of Semi-arid zones of Andhra Pradesh, (XXXIX—9-4-70), 87-88.
- Agreement with U.A.R. for Cooperation in Atomic Field, (XL—29-4-70), 112
- Agreement with USSR for cooperation in scientific field (XXXVIII—3-4-70), 94-95.
- All India Conference of School Text-books, (XXXVII—9-3-70), 150.
- Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.
- Appeal for more funds by Indian delegate at General Session of UNIDO (XLI—19-5-70), 38-39.
- Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj System (XXXVII—12-3-70), 93-94.
- Appointment of Chairman of Central Housing Corporation, (XXXIX—20-4-70). 127-28.
- Appointment of Chief Justice of Calcutta High Court (XXXVIII—3-4-70), 157.
- Appointment of Third Pay Commission. (XXXVI—23-2-70), 16-22.
- Armed Mizos entering India from East Pakistan side. (XXXVII—13-3-70), 78-79.
- Asian Common Market, (XXXVI—25-2-70), 73.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Assistance to Andhra Pradesh for Cyclone Relief measures, (XXXVI—2-3-70), 37-38.
- Attacks on Tamilians in Bombay by Shiv Sena, (XXXVIII—3-4-70), 157-58.
- Bilateral Settlement of Kashmir dispute, (XXXVII—18-3-70), 158.
- Bomb explosions in Bihar, (XLI—15-5-70), 45.
- British survey of Unemployment in India (XXXVII—5-3-70), 69.

**DHANDAPANI, SHRI—Contd.**

- Bulk orders for export of Machines and equipments to Russia. (XXXVII—17-3-70), 69.
- Ceiling on Urban Property. (XXXVIII—30-3-70), 27.
- Central Agency for acquiring technical know-how. (XXXVIII—31-3-70), 75.
- Central Assistance for Industrialisation of Gujarat State, (XXXIX—7-4-70), 174-75.
- Central Industrial Security Force, (XXXVI—27-2-70), 136-37., (XXXIX—10-4-70), 77.
- Centre-State Financial Relations in Planning Programmes, (XLX—13-5-70),
- Changes in credit guarantee schemes for small scale Industries. (XXXVIII—24-3-70), 255-56.
- Changes suggested in legal procedures. (XL—1-5-70), 71-72.
- Check on shifting of offices of Birla firms from West Bengal, (XLI—5-5-70), 100.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Chinese paying particular attention for Gorkha ex soldier of army—(XLI—13-7-70), 104.
- Code of conduct for Broadcast by State Authorities. (XXVIII—2-4-70), 87.
- Commission to enquire into the death of Netaji Subhash Chandra Bose, (XXXVIII—3-4-70)—155-56.
- Committee on Science and Technology. (XXXIX—8-4-70), 90.
- Commonwealth Prime Minister's Conference (1970), (XXXVII—4-3-70), 4-9.
- Communal disturbances (XLI—8-5-70), 109.
- Completion of irrigation commission's work according to schedule—March, 1971. (XXXVII—11-3-70), 38.
- Conference of global atmospheric research programme at Brussels, (XL—24-4-70), 79.
- Conference of Housing Ministers, (XXXVI—23-2-70), 160-61.
- Conference of Paper Traders and Consumers held by Minister of I.D.I.T. & O.A. (XL—28-4-70), 52.
- Construction of low priority roads in border areas of Rajasthan, (XXXVII—9-3-70) 146.

**DHANDAPANI, SHRI—Contd.**

- Controversy over decision of additional grant of Super Bazar. (XXXVI—26-2-70), 100-01.
- Corporation in Public sector to Manufacture Paper, (XXXVI—24-2-70), 59-60.
- Criteria for selection of Industrially Backward Districts, (XXXVI—25-2-70), 72-73.
- Delhi as Dry Port, (XXXVII—11-3-70), 72-73.
- Demand for Central take over of Kutch area, (XXXVII—9-3-70), 45.
- Demand for revision of allocation for oil exploration in Fourth Plan, (XXXVII—16-3-70), 84-85.
- Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session held in New Delhi, (XXXIX—7-4-70), 76.
- Derailment of 15-Dn. Gauhati Lucknow Express, (XXXVII—10-3-70), 89-90.
- Detention of Amritsar-Bound-Punjab Mail at Lucknow and loot by Military personnel, (XXXVI—3-3-70), 65-66.
- Development of Comprehensive National Centres for Handicapped persons. (XXXVII—17-3-70), 69-70.
- Development of small enterprises on statutory basis, (XXXVI—3-3-70), 66-67.
- Discovery of arms dumps in Jammu and Kashmir (XLI—8-5-70), 66.
- Discovery of copper bearing zone in Purulia District, West Bengal, (XLI—18-5-70), 127.
- Diversification of production at Precision Instruments Plant at Kota, (XXXIX—7-4-70), 76-77.
- Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.
- Enquiry by Central Bureau of Investigation against Postal Employees for Pilfering Cheques and Foreign Magazines, (XXXVI—26-2-70), 99.
- Exchange of letters among Prime Minister of India, U.S.S.R. and Pakistan President, (XXXVI—25-2-70), 71-72.
- Expenditure on plant protection of cotton as recommended by High Power Committee, (XLX—7-5-70), 81.
- Expert Team of Japan, (XXXVII—18-3-70), 66-67.
- Export of Documentary Films, (XLI—14-5-70), 87-88.
- Export of Handicrafts to U.S.S.R., (XLI—6-5-70), 77.

**DHANDAPANI, SHRI—Contd.**

- Export of manganese ore to West European countries,—78-79.
- Extension given to Expert Committee appointed to examine proposals for new pro-fabricated Housing factories. (XLI—18-5-70), 119.
- Film Council, (XXXVI—26-2-70), 35-36.
- Financial aid to Tamilnadu to construct customs Building at Dhanushkodi Port, (XXXVII—5-3-70), 104.
- Firing by Naga Hostiles on Indian Security Forces, (XXXVII—11-3-70), 97.
- Fixation of aluminum price by Bureau of Industrial Costs and prices. (XLI—18-5-70), 92.
- Flue Epidemic, (XXXVI—23-2-70), 215-16.
- Foreign Secretary's visit to African countries regarding non-aligned preparatory meet at Dar-Es-Salam, (XXXIX—8-4-70), 89.
- Government's warning to re-rolling mills to keep prices of products at reasonable level. (XLI—12-5-70), 64-65.
- Growth rate in the National Economy (XXXVI—2-3-70), 115-16.
- Help for setting up agricultural stations in Afghanistan, (XXXIX—16-4-70), 81.
- High rate of deaths due to Cancer, (XL—4-5-70), 43-44.
- Higher Power Committee to probe into pollution in Jamuna Water at Okhla, (XXXIX—13-4-70), 92.
- Hotels in Public and Private Sectors, (XXXVII—13-3-70), 128-29.
- Housing convention in December, 1969. (XXXVI—2-3-70), 115.
- Housing projects financed from Central Revolving Fund, (XLI—11-5-70), 85-86.
- Import of Edible Oils, (XXXVII—5-3-70), 2-13.
- Imported instruments lying idle in National Laboratories and Research Institutions (XXXVI—27-2-70), 82-84.
- Incentives to private sector to set up new hotels, (XXXVIII—3-4-70), 152-53.
- Increase in Membership of State Legislative Councils, (XXXIX—14-4-70). 76.
- Increase in overall outlay for Fourth Plan (XXXVII—18-3-70). 159.
- Increase in salaries of High Court and Supreme Court Judges, (XL—24-4-70). 1.
- Indian factory gutted in Trinidad riots. (XXXIX—8-4-70), 91-92.

**DHANDAPANI, SHRI—Contd.**

- Indian Forest Officers kidnapped by Pakistan soldiers, (XXXIX—10-4-70), 69.
- Indian Pilgrims drowned in Persian Gulf, (XXXIX—8-4-70), 38.
- Indian Scientists and Engineers working abroad in the field of Electronics,— (XXXVII—9-3-70), 143.
- India's Foreign Exchange Reserves, (XXXVI—23-2-70), 71-72.
- India's participation in Fifth International Film Festival of Asian Films in Frankfurt (XXXIX—9-4-70), 1-5.
- India's participation in Third Annual Meeting of Asian Banks, (XLI—11-5-70), 15-16.
- India's share in World Trade, (XXXVII—18-3-70), 156-67.
- Indo-Afghan Trade Talks, (XXXIX—8-4-70), 115-16.
- Indo-British Joint Ventures in Third countries, (XXXVI—3-3-70), 27-28.
- Indo-Ceylon Railway Co-ordinating Committee, (XXXIII—31-3-70), 8.
- Indo-Iran protocol for economic trade and Technical Co-operation. (XXXVIII—1-4-70), 73.
- Indo-Yugoslavia visa agreement, (XLI—13-5-70), 112.
- Industrial houses' memorandum re exchange of their assets in Pakistan, (XLI—13-5-70), 122.
- Integrated development programme of Hindustan Shipyard Ltd., (XXXVII—9-3-70), 147.
- International Conference on prohibition held in New Delhi, (XXXVI—3-3-70), 69.
- International gang of dollifters, (XXXVIII—3-4-70), 38-39.
- Intrusion by Pakistani Nationals in Goalpara District in Assam, (XXXVII—13-3-70), 87-88.
- Intrusion by Pakistani steem boats in Indian waters in Kutch, (XXXVIII—3-4-70), 93.
- Iraqi Delegation, (XXXVIII—11-3-70), 98-99.
- Judicial inquiry into Burdwan incident, (XL—24-4-70), 81.
- Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.
- Lifting of U.S. Embargo on Arms supply to Pakistan, (XXXVI—5-2-70), 73-74.

**DHANDAPANI, SHRI—Contd.**

- Loan agreement with Canada, (XLI—18-5-70), 126.
- Loans from Japan, (XXXIX—6-4-1970), 113.
- Loan from Nertherlands, (XXXVII—9-3-70), 317.
- Loans from U.K. (XXXVII—16-3-70), 128-29.
- Loans to medical personnel and doctors by nationalised banks, (XL—4-5-70), 117-18.
- Loans to Ryots of Tamil Nadu Cultivating, IR—8, (XXXVII—12-3-70) 51-52.
- Loans to Small Scale Industries by State Bank of India, (XL—4-5-70), 77-78.
- Looting of passengers in Kumaun Express. (XXXIX—14-4-70), 7-12.
- Loss due to delay in Commissioning of Bokaro Steel Plant, (XXXVI—3-3-70), 67-68.
- Manufacture of T. V. sets by small scale, industries Development Organisation, (XL—29-4-70), 66-67.
- Manufacture of weaving machines for cotton and jute textiles (XLI—5-5-70), 76.
- Meeting of a Delegation of All India Life Insurance Employees Federation with Prime Minister, (XXXIX—6-4-1970), 44.
- Meeting of Educationists and student leaders of National Integration. (XXXVII—13-3-70), 46-47.
- Meeting of small scale Industries Board at Gauhati, (XXXVI—3-3-70), 69-71.
- Meeting of Southern Zonal Council, (XXXVI—27-2-70), 135-36.
- Memorandum submitted by a deputation of Standing Committee of Gandhi Centenary on prohibition to PM. (XLI—5-5-70), 100-01.
- Model Rules for Motor Vehicles, (XXXVII—13-3-70), 121-22.
- National Service Corps. (XXXVI—27-2-70) 32-33.
- Nationalisation of coking coal mines, (XL—4-5-70), 146-47.
- Nationalisation of foreign Trade, (XXXVII—25-2-70), 69-70.
- Nationalisation of Sugar Industry in U.P. (XXXVI—26-2-70), 96-97.
- Nepal's allegations against Indian regarding Transit facilities. (XXXIX—8-4-70), 91.

**DHANDAPANI, SHRI—Contd.**

- New Formula for entry of Kenyan Indians in U.K. (XXXIX—8-4-70), 90.
- Non-aligned Meet at Dar-Es-Salaam, (XL—22-4-70), 163.
- Non-commissioning of Rs. 5 Lakh project of P & T department for last five years (XLI—7-5-70), 88.
- Officer of Supply of Crude Oil at 1.26 per Barrel to Cochin Refinery, (XXXIX—6-4-70), 112.
- Outstanding Amount of Arrears of Income-tax, (XXXIX—6-4-1970), 113-14.
- Overhauling of Primary Education System, (XXXVII—13-3-70), 116-17.
- Pak President's proposed meeting with Prime Minister, (XXXVIII—1-4-70), 8.
- Panel to advise on industrial prices, (XXVI—24-2-70), 58.
- Postponement of Bye-elections to Parliament and State Assemblies, (XXXVI—24-2-70), 60-62.
- Power Plant for N.E.F.A. (XXXVI—25-2-70), 70-71.
- Problem of drainage congestion in Cauvery Delta in Tamil Nadu, (XXXVII—11-3-70), 99-100.
- Problems re : International Tourism discussed at Tahiti Islands, (XL—1-5-70), 5-6.
- Programme for raising productivity level, (XXXVII—17-3-70), 57-58.
- Proposals by Committee for improvement of Railway lines, (XXXVI—24-2-70), 117-18.
- Proposals for Annual Auction of Cut and Polished Diamonds and Semi-precious Stones, (XXXIX—13-4-70), 107-08.
- Proposal for revision of collaboration agreement with Burmah Oil Company vis-a-vis Oil India Ltd. (XXXIX—13-4-70), 12-14.
- Purchase of Aircraft by I.A.C., (XXXVI—27-2-70), 131-32.
- Purchase of machinery from USSR for setting up coal-based fertilizer plants, (XXXVIII—30-3-70), 124.
- Railway accident between Agrapara and Sodpur stations (Eastern Railway), (XLI—5-5-70), 19-22.
- Reaction of Penicillin, (XXXIX—6-4-70), 111-12.
- Recommendations of Study group on coal industry, (XXXVI—23-2-70), 74-77.

**DHANDAPANI, SHRI—Contd.**

- Recruitment of Clerks in Nationalised Banks, (XLI—18-5-70), 59.
- Reduction in price of imported crude oil by foreign oil companies, (XXXVI—23-2-70), 72-74.
- Refugees from foreign Countries settled in India, (XXXVII—12-3-70), 113-14.
- Reorganisation of Council of Scientific and Industrial Research (XXXVII—3-4-70), 102.
- Report of Commissioner of Railway Safety, (XL—28-4-70), 119.
- Report of committee on the working of Co-operatives, (XXVIII—2-4-70), 86.
- Report of enquiry on suburban train accident near Parel, Bombay (Central Railway), (XL—21-4-70), 94-95.
- Report of Pearson Commission, (XLI—18-5-70), 43.
- Report of Reserve Bank of India on currency and finance, (XXXVII—16-3-70), 39-41.
- Representation re. recommendations of working group on pay scale of Delhi University teachers (XL—24-4-70), 80.
- Resignation by award and non-award employees of State Bank of India, Madras Circle, (XXXIX—13-4-70), 206-07.
- Resumption of aid to private sector by West German Government. (XL—4-5-70), 85.
- Review of orders issued by West Bengal Home Minister during the United Front Rule (XLI—8-5-70), 111.
- Review of Rehabilitation of East Pakistan Refugees in West Bengal (XXXVIII—9-4-70), 86-87.
- Revolving fund of Rs. 225 Crore for Housing scheme (XXXVI—23-2-70), 79-80.
- Sale of goods at Expo, 70 in Osaka (Japan) (XLI—13-5-70), 22.
- Scarcity conditions in Gujarat (XXXVI—26-2-70), 97-99.
- Scheme for encouragement to Talented Student in Sports and Games (XXXIX—10-4-70), 72.
- Seizure of foreign goods near Bulsar (XLI—11-5-70), 118.
- Seizure of gold in Bombay (XXXVII—16-8-70), 127-28.
- Seminar on Leprosy (XXXVII—9-3-70), 320.

**DHANDAPANI, SHRI—Contd.**

- Seminar on Minorities in Nation-building (XL—1-5-70), 92-93.
- Selling up of a Central Research Institute of Homoeopathy (XL—27-4-70), 38-39.
- Setting up of a Modern Component Testing Unit at Bangalore (XL—22-4-70), 119.
- Setting up of a Plant in North India for manufacturing Potato Flour. (XXXVI—26-2-70), 99-100.
- Setting up of a deep sea fishing project at Raychak, West Bengal (XXVIII—2-4-70), 27-29.
- Setting up of a fertilizer Plant at Goa by Birlas (XXXVI—23-2-70), 77-79.
- Setting up of project and camps for eye operations (XL—4-5-70), 147.
- Setting up of Steel Plants in Foreign Countries (XXXVI—24-2-70), 59.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 8-20.
- Sixth All-India Language Convention. (XL—1-5-70), 93.
- Small Car Project (XXXVI—24-2-70), 1-8.
- Soviet Embassy's request for completion of Trivandrum Cultural centre Building. (XLI—6-5-70), 100-01.
- Soviet reaction to Indo-China conflict (XLI—13-5-70), 103.
- Speech by Shri Naval H. Tata regarding unemployment explosion in India in 1970, on account of unchecked population growth (XLI—7-5-70), 89-90.
- Spy-ring in Chandigarh (XXXVI—27-2-70), 95-96.
- Statement by Chairman, Air India regarding development of Tourist Industry. (XXXVI—27-2-70), 78-79.
- Strike by D.M.C. Sweepers and other Employees (XXXVI—23-2-70), 216-18.
- Strike by employees of Air India Region. (XXXVII—9-3-70), 149.
- Subsidy to boost up export for Engineering Goods. (XL—22-4-70), 82.
- Supply of Arms to Indonesia by India. (XL—22-4-70), 181.
- Supply to wagons to Yugoslavia. (XXXV—11-4-3-70), 110-11.
- Survey of unemployment by DC E & T. (XXXIX—16-4-70), 81.
- Taking over of textile mills. (XLI—13-5-70), 94.

**DHANDAPANI, SHRI—Contd.**

- Talks on sale of Soviet Coastal tankers and cargo ships to India. (XLI—15-5-70), 191.
- Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.
- Tamil Nadu Chief Minister's Demand for Greater Autonomy to the States. (XXXIX—17-4-70), 76.
- Target and Self-sufficiency in Foodgrains. (XXXIX—9-4-70), 85-86.
- Tariff Commission's Recommendations Re. Alcohol Price Structure. (XXXIX—6-4-70), 81-82.
- Technical know how from U. S. A. (XXXI—X—7-4-70), 77-79.
- Tension over Assam-Nagaland Boundary in Sibsagar District. (XXXIX—10-4-70), 103.
- Tractors allotted to J. & K. State and sold in Punjab in Black market. (XXVIII—2-4-70), 86-87.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- Trade with Cuba. (XI—29-4-70), 41.
- Transfer of U. S. Libraries to India. (XLI—20-5-70), 109-10.
- Unearthing of a Bombs manufacturing factory in West Bengal. (XXXVIII—3-4-70), 159.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Uniform pattern of Malaria Eradication work for the Border Areas. (XXXVII—9-3-70), 319.
- Unpacked X-Ray plant lying in a local hospital. (XLI—11-5-70), 118-19.
- Unreported cases of crime. (XLI—8-5-70) 110.
- Unsettled Accounts of Emergency Commissioned Officers. (XXXIX—6-4-70), 90-91.
- Use of Consultancy services of Administrative Staff College, Hyderabad. (XXXVII—9-3-70), 149.
- Visit by a group of Soviet Artists. (XL—1-5-70), 92.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Visit of Delegation from West Germany to assess fertilizer needs of the County. (XXXVI—23-2-70), 154-55.
- Wheat production. (XXXVII—5-3-70), 103-04.

**DHANDAPANI SHRI—Contd.**

Writing off of Tax Arrears against Shri Haridas Mundhra. (XXXIX—20-4-70), 23—28.

*Debates*

Banking Companies (Acquisition and Transfer of Undertakings) Bill—Consid. (XXXVIII—24-3-70), 424-31.

Consid. CL. (XXXVIII—24-3-79), 631-32, 641, 661.

Banking Companies (Acquisits and Transfer of Undertakings, Ordinance, 1970—(Res.) (XXXVIII—24-3-70), 424—31.

General Budget 1970-71—General Discussion. (XXXVII—12-3-1970), 324—33.

**DHULESHWAR MEENA, SHRI :** Refixation of Seniority of Class I & II Officers of G. W. P.C. (XL—29-4-70), 173-74.

*Debates*

Railway Budget, 1970-71, General Discussion. (XXXVII—9-3-1970), 529—32.

**DINESH SINGH, SHRI :**

D. G. 1970-71 Min. of External Affairs. (XXXIX—8-4-1970), 239-59.

Development in Cambodia (C.A.): (XXXVIII—26-3-70), 259—76.

Closure of Cultural and Information Centres of Foreign countries (C.A.) (XXXVI—26-2-70), 227-49.

India's reported protest against U. S. Vice president's remarks (C.A.) (XLI—11-5-70), 229—42.

Outcome of recent meeting of non-aligned countries at Dar-es-Salaam (C.A.). (XL—22-4-70), 218-34.

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (CA) (XL—4-5-1970), 241-62.

Reported decision of Bhutan to apply for membership of U. N. O. (C.A.). (XL—20-4-70), 158—170.

Situation in Laos. (C.A.). (XXXVI—25-2—70), 182—99.

Visit by Delegation of Provisional Revolutionary Government of South Vietnam to India. (H.A.H.). (XXXVII—18-3-70), 341—48.

**DIPA, SHRI A :**

Bridge at railway crossing at Cuttack railway station. (XLI—19-5-70), 143-44.

**DIPA A.—Contd.**

Construction of railway lines from Talcher to Brahmpur (Orissa State). (XXXVII—17-3-70), 85.

Criterion for promotion from U. D. C. to Head Clerk Grade II in the EME Corps. (XL—22-4-70), 124.

Decoration of Government Buildings in New Delhi with murals. (XXXVI—2-3-70), 126-27.

Development of Phulbani District of Orissa. (XXXVII—18-3-70), 82.

Disparity in determination of selection grade of Architectural draftsmen. (XL—4-5-70), 150-51.

Display in shops in Delhi of furs of animals whose killing is banned. (XLI—7-5-70), 90.

Distribution of books in schools by Soviet Embassy. (XI—29-4-70), 78.

Frustration and discontent among the Architectural draftsmen in C.P.W.D.—(XL—4-5-70), 149-50.

Iding away of time by senior civil servants. (XL—24-4-70), 82.

India's Image in European Countries. (XXXVII—18-3-70), 104.

M.P.s. memorandum to PM regarding relations with Taiwan. (XLI—13-5-70), 1.

Medical College in Delhi. (XL—27-4-70), 72—74.

Mystery about the death of Shri Lal Bahadur Shastri. (XXXVII—13-3-70), 90.

Overtime allowance for Workers of Western Base Workshop, Pathankot. (XL—22-4-70), 123.

Paintings and Decorative panels in lounges at Palam Airport. (XXXVII—9-3-70), 46.

Pravada's criticism about Supreme Court Judgement on Bank Nationalisation. (XXXIX—8-4-70), 99.

Procedure for appointment of Secretary of Central Social Welfare Board. (XXXVII—10-3-70), 94-95.

Promotion from U. D. C. to Head Clerk Grade II. (XL—22-4-70), 124.

Railway lines in Phulbani District (Orissa). (XXXVII—17-3-70), 85.

Reservation in promotions to Scheduled Caste Employees. (XXXIX—6-4-1970) 107 (XLI—11-5-70), 68-69.

**DIPA SHRI A.—Contd.**

Selection of Excise Sub-Inspectors in Orissa. (XXXIX—19-4-70), 110.

Talks with Yugoslavia's Foreign Minister on Non-aligned meet. (XLI—6-5-70), 83-84.

West German Investment in India. (XXXVIII—30-3-70), 78.

**DIXIT, SHRI G. C.**

Abolishing practice of disposing of night-soil as head loads. (XXXVII—10-3-70), 160-61.

Acquisition of private house of Gun Carriage Factory Estate, Jabalpur. (XL—29-4-70), 137.

Acreage under Multiple Cropping in Madhya Pradesh. (XXXVIII—26-3-70), 213-16.

Additional powers sought by Madhya Pradesh Government for distribution of foreign exchange. (XXXVII—16-3-70), 56.

Aerodromes and Airstrips in Madhya Pradesh. (XXXVI—27-2-70), 98-99.

Aid to farmers of Madhya Pradesh for Bee-Rearing. (XXXVII—10-3-70), 81-82.

Aid to landless Harijans and farmers for cultivation under Fourth Plan. (XXXVII—12-3-70), 163-64.

Allocation made to Madhya Pradesh from Central Road Fund. (XXXVI—27-2-70), 34-35.

Allocation of funds for imparting Medical Education and Training Scheme in Madhya Pradesh. (XL—27-4-70), 154-55.

Allocation of iron and steel to Madhya Pradesh. (XXXVII—17-3-70), 187.

Allocation to Madhya Pradesh for purchase of machinery and Agricultural Implements. (XXXVIII—26-3-70), 241.

Allocation to Madhya Pradesh for purchasing insecticides and other equipment under Fourth Plan. (XL—30-4-70), 125-26.

Allotment of Government Accommodation to Central Government Employees in East Minar. (XXXIX—20-4-70), 77-78.

Allotment of land to Landless Ex-servicemen in M. P. (XXXVIII—1-4-70), 110.

American peace corps volunteers organisation. (XLI—11-5-70), 95.

**DIXIT SHRI G. C.—Contd.**

Amount of Loan paid by LIC to Private Sector and Large and Small Scale Industries. (XL—4-5-70), 64.

Ancillary Industries around Public Sector Undertakings in Madhya Pradesh. (XXXVI—3-3-70), 176-78.

Application of E. P. F. Scheme to Labour in Beedi Industry in Madhya Pradesh. (XLI—14-5-70), 121-22.

Applications for Telephone Connection under "Own Your Telephone" pending in M. P. (XXXIX—9-4-70), 40.

Applications pending for Telephone connections in Madhya Pradesh. (XXXVII—12-3-70), 173-74.

Applications received from Madhya Pradesh for Industrial Licences. (XXXVI—24-2-70), 140.

Area under improved quality of Commercial Jowar in Madhya Pradesh during 1968-69 and 1969-70. (XL—23-4-70), 178-79.

Asbestos Plant in Madhya Pradesh. (XLI—12-5-70), 73-74.

Assaults on Harijans in Madhya Pradesh. (XL—24-4-70), 67.

Assessment of requirements of electricity of Madhya Pradesh. (XXXVIII—25-3-70), 55-56.

Assistance for development of Industries in Madhya Pradesh. (XXXVIII—31-3-70), 95.

Assistance for Development of small scale Industries in Madhya Pradesh. (XXXVI—24-2-70), 139-40.

Assistance for irrigation project of Madhya Pradesh. (XLI—13-5-70), 148.

Assistance to engineering colleges in Madhya Pradesh. (XLI—15-5-70), 128-29.

Attendants in Passenger Trains on Central Railway. (XXXVI—3-3-70), 179.

Branches of Nationalised Banks in Madhya Pradesh. (XXXIX—20-4-70), 78-79.

Bridge over Narmada river in Onkareshwar (Madhya Pradesh) XLI—5-5-70), 119.

Bridge over river Narmada at Khalghat. (XXXIX—10-4-70), 166.

Capacity of Madhya Pradesh for generating electricity (XLI—13-5-70), 147.

Cases of maintenance of disabled armed personnel of Madhya Pradesh pending or settlement, (XLI—6-5-70), 109.

## DIXIT SHRI G.C.—Contd.

- Cash assistance to people affected by Communal Disturbances in Indore. (XXXVI—2-3-70), 50-51
- Central aid to famine-stricken farmers of Madhya Pradesh for purchase of seeds. (XXXVII—12-3-70), 215-16.
- Central aid to Madhya Pradesh for housing programmes. (XLI—11-5-70), 154-55.
- Central Assistance for adequate water supply in Madhya Pradesh. (XLI—18-5-70), 51.
- Central Assistance for setting up Agricultural Industrial Complex in Madhya Pradesh. (XL—21-4-70), 82.
- Central Assistance for Setting up Agricultural Industrial Corporation in Madhya Pradesh. (XXXIX—9-4-70), 82-83.
- Central assistance to Agricultural Colleges of Madhya Pradesh. (XLI—14-5-70), 168-69.
- Central Government grants to various private Institutions. (XXXIX—10-4-70), 126.
- Central Grant to Madhya Pradesh for tubewells. (XL—30-4-70), 127-28.
- Central Industrial Projects in Madhya Pradesh. (XXXIX—13-4-70), 57-58.
- Centrally sponsored industries in Madhya Pradesh. (XLI—19-5-70), 106.
- Centre's special Aid for UPLIFT of Adivasis in Chhattisgarh Area of Madhya Pradesh. (XXXIX—8-4-70), 44-45.
- Chances of promotion of ticket collectors and travelling ticket examiners (Central Railway). (XL—21-4-70), 82.
- Circular issued by Reserve Bank of India regarding credit facilities to small Entrepreneurs. (XXXVII—9-3-70), 256.
- Circulation of M. P. Weeklies registered with Central Government. (XXXIX—9-4-70), 83-84.
- Closure of Berhampur Tapti Mills Ltd. (Madhya Pradesh) (XL—22-4-70), 73.
- Closure of Textile Mills in Madhya Pradesh. (XXXIX—8-4-70), 133-34.
- Closure of III Class Passenger Lavatory on the side of Banapura railway station (Central Railway), (XLI—5-5-70), 120-21.
- Completion of Satiara Dam Madhya Pradesh. (XXXVIII—1-4-70), 94.
- Compulsory military training to women in Madhya Pradesh. (XXXVI—27-2-70), 97-98.

## DIXIT SHRI G.C.—Contd.

- Construction of another dam on Tapti river in Nepal Nagar. (XLI—20-5-70), 122.
- Construction of Badi Utavali Project in Madhya Pradesh. (XL—29-4-70), 155-56.
- Construction of buildings for educational Institutions in Madhya Pradesh by Waqf Board. (XXXVIII—24-3-70), 284
- Construction of colonies for Scheduled Castes and Scheduled Tribes. (XLI—5-5-70), 121-22.
- Construction of roads for development of rural areas in Madhya Pradesh. (XXXVII—9-3-70), 211.
- Contract for removal of half burnt coal on Central Railway. (XXXVIII—24-3-70), 281-82.
- Conversion of branch post offices in Hoshangabad and East Nimar of Madhya Pradesh into subpost offices. (XLI—7-5-70), 99-100.
- Crisis in Powerloom Industry. (XXXVII—18-3-70), 127-28.
- Crisis in powerlooms Industry of Madhya Pradesh. (XXXVII—4-3-70), 172-73.
- Damage to crops due to lack of irrigation facilities and drought in Hoshangabad and East Nimad. (M.P.) (XXVIII—2-4-70), 30-31.
- Delivery of mails in Hoshangabad and East Nimad of M. P. (XXVIII—2-4-70), 85-86.
- Demand by Madhya Pradesh Chief Minister for Financial Aid on the basis of Low Per Capita Income in the State. (XXXVII—18-3-70), 58-59.
- Development of ancillary units in Madhya Pradesh. (XXXVIII—24-3-70), 282.
- Development of Backward areas of Madhya Pradesh. (XXXVIII—1-4-70), 109.
- Development of Powerloom Industry in Madhya Pradesh. (XXXVII—4-3-70), 171-72.
- Development of public health centres in M. P. during 1969-70. (XLI—11-5-70), 152-54.
- Development of Surakachar coal mines for supply of coal to Fertilizer plant at Korba. (XXXVIII—30-3-70), 123.
- Development of Tourist Centre in Madhya Pradesh. (XXXVI—27-2-70), 99-100.



**DIXIT SHRI G. C.—Contd.**

Distribution of Billets to re-rolling Mills in Madhya Pradesh. (XXXVII—17-3-70), 192-94.

Duration of Film Music Broadcast over Bhopal and Indore Stations. (XXVIII—2-4-70), 83.

Employees of P. & T. Department in Madhya Pradesh and Provision for their Accommodation. (XL—23-4-70), 177-78.

Employees Provident Fund contributions by companies in Madhya Pradesh. (XXXIX—9-4-70), 84-85.

Employment for retrenched emergency commissioned officers of Madhya Pradesh (XLI—20-5-70), 119-20.

Establishment of Big Industries in Madhya Pradesh. (XXXVI—24-2-70), 141-43.

Estimates of Badi-Utarvali Fund. (XLI—14-5-70), 72-73.

Evasion of excise duty by tobacco factories in Madhya Pradesh. (XXXVII—16-3-70), 56-57.

Expansion of Panna Diamond Mines. (XXXIX—20-4-70), 182-83.

Expansion of waiting Rooms/Parcel Rooms/Railway Stations between Bhusawal and Itarsi. (Central Railway). (XXXVI—24-2-70), 138.

**DIXIT, SHRI G. C. :**

Export of Bananas from M.P. (XXXVIII—25-3-70), 117.

Export of goods from Madhya Pradesh. (XXXVII—4-3-70), 173-74.

Export of groundnuts and cotton seeds. (XXXVII—18-3-70), 128-29.

Export of Mangoes from M.P. (XXXVIII—25-3-70), 117-18.

Extension and Improvement of Jhasi-Bombay and Allahabad Bombay Railway Lines. (XXXVIII—31-3-70), 44.

Extension of Bridge at Burhanpur Station (Central Railway). (XXXIX—7-4-70), 115-16. (XLI—12-5-70), 143-44.

Facilities to Scheduled Tribes of Madhya Pradesh for raising their standard of living. (XL—28-4-70), 94.

Failure of Trunk Telephone Lines in Hoshangabad Circle. Madhya Pradesh. (XLI—14-5-70), 121.

Fast Trains on Khandwa-Ajmer Line. (XXXVII—17-3-70), 99.

**DIXIT SHRI G. C.—Contd.**

Filling up of posts of Joint Assistant Directors in Intelligence Bureau. (XXXIX—17-4-70), 111.

Financial assistance for Tawa projects M.P. by the world bank (XLI—13-5-70), 149.

Financial assistance to Madhya Pradesh for primary education. (XL—24-4-70), 139.

Foreign Guests visiting Madhya Pradesh. (XXXVIII—24-3-70), 165.

Foreign scholarships to students of Madhya Pradesh. (XLI—15-5-70), 129-30.

Formation of Housing Scheme involving expenditure of Rs. 500 crores. (XL—4-5-70), 66.

Government advertisements to M. P. weeklies and dailies. (XXXIX—16-5-70), 102.

Grant of L-4 Licences for Power Looms. (XXXIX—6-4-1970), 90.

Grant of loans to Madhya Pradesh. (XL—28-4-70), 95.

Grant to Nehru Agricultural University of Madhya Pradesh. (XXXVII—5-3-70), 154.

Grants given by U. G.C. to Saugar University. (XLI—15-5-70), 127-28.

Green Revolution in Madhya Pradesh. (XL—30-4-70), 126-27.

I.A.S. and I. P. S. Officers of Madhya Pradesh Cadre on Deputation to various Ministries. (XXXIX—10-4-70), 164.

Import of wheat from Canada and other Countries. (XXXVII—5-3-70), 155-56.

Increase in allocations for State Plans. (XXXVII—18-3-70), 129.

Increases in Railway accidents on Central Railway. (XXXVII—10-3-70), 159-60.

Industries in Madhya Pradesh. (XL—28-4-70), 97.

Inspection tours by Divisional Superintendents of Central Railway. (XXXVIII—24-3-70), 282-83.

Installation of powerlooms in Madhya Pradesh. (XXXIX—8-4-70), 133.

Introduction of diesel cars on Bhusawal-Itarsi Line (Central Railway). (XXXVIII—24-3-70), 279-81.

Irrigation from river Tapti in East Nimad. Madhya Pradesh. (XXXVII—11-3-70), 70-71.

**DIXIT G. G.—Contd.**

- Irrigation projects for Madhya Pradesh. (XXXVI—25-2-70), 47-48.
- Irrigation Schemes submitted by Madhya Pradesh. (XXXVII—18-3-70), 60-61.
- Issue of licences for setting up of industries, in Madhya Pradesh. (XL—28-4-70), 96.
- Laboratories of test blood, urine and stool in Railway Hospitals of Bhusawal Division (Central Railway), CXL—21-4-70) 83-84.
- Land allotted to Harijans in Madhya Pradesh. (XXXIX—14-4-70), 109.
- Land reforms in Madhya Pradesh under Fourth Five Year Plan. (XL—30-4-70), 128.
- Loan facilities to Handloom and Powerloom weavers by Nationalised Banks in Madhya Pradesh. (XXXVII—9-3-70), 259.
- Loans sanctioned and paid to the industries in M. P. by Industrial Finance Corporation. (XXXVI—23-2-70), 63-66.
- Loans to farmers and traders by cooperative Banks of Madhya Pradesh. (XL—23-4-70), 88-89.
- Loans to farmers in Meerut District for Agricultural Schemes. (XXXVIII—30-3-70), 103.
- Loans to Poor Weavers by Nationalised Banks for purchasing Power looms. (XL—4-5-70), 65-66.
- Loans to Powerlooms Owners of Burhanpur. (XXXIX—6-4-1970), 70.
- Loss due to lock-outs and strikes in textile mills in Madhya Pradesh. (XXXVIII—25-3-70), 118-19.
- Loss of life and property during floods in Madhya Pradesh. (XL—22-4-70), 87.
- Machinery to check complaints against staff of Vigilance Department and Railway Employees. (XXXVI—3-3-70), 179-81.
- Manufacture of rifles by Private concerns in Madhya Pradesh. (XXXIX—10-4-70), 69.
- Mid-day meals to children in Madhya Pradesh. (XXXVII—9-3-70), 210.
- Mineral production in Madhya Pradesh. (XXXVI—23-2-70), 79-80.
- Nationalised Banks in Burhanpur city of Madhya Pradesh. (XXXVII—9-3-70), 259.
- Non-payment of dues to retrenched casual labourers on Central Railway. (XXXIX 14-4-70), 110.

**DIXIT G. G.—Contd.**

- Number of persons from Madhya Pradesh Enrolled in Territorial Army. (XLI—6-5-70), 109-10.
- Number of unemployed ex-servicemen in Madhya Pradesh. (XLI—20-5-70), 120-21.
- Oil Production in Madhya Pradesh. (XXXVIII—30-3-70), 58.
- Opening of defence training institutions during 1970-71. (XLI—20-5-70), 121.
- Order of Priority Allotted to three Coal-Based Fertilizer Plants. (XXXVIII—30-3-70), 98.
- Outstanding amount of income tax above Rs. 10 against firms and individuals in M.P. (XXXVII—16-3-70), 57-58.
- Overdraft by Madhya Pradesh. (XXXIX—13-4-70), 58-59.
- Overhead bridge at Banspura (Central Railway). (XLI—12-5-70), 143.
- Overseas Scholarships to Scheduled Caste and Scheduled Tribe students of Madhya Pradesh. (XXXVIII—24-3-70), 164-65.
- Pakistan Nationals Staying Illegally in Hoshangabad and East Nimad District of Madhya Pradesh. (XXXVII—13-3-70), 164-65.
- Pakistani Nationals in Madhya Pradesh. (XXXVII—13-3-70), 163-64.
- Pending applications for issue of licences for setting up Industries in Madhya Pradesh. (XXXIX—7-4-70), 45-46.
- Pending income tax cases in Madhya Pradesh. (XXXVII—9-3-70), 258.
- Permanent Welfare officers for Ex-service men in M.P. (XLI—20-5-70), 121.
- Pitiable conditions of hostels run by Adim Jati Sewa Mandal of Madhya Pradesh. (XXXVII—10-3-70), 161.
- Platform gates at New Delhi station. (XLI—19-5-70), 104-105.
- Post and Telegraph offices in Madhya Pradesh. (XXXVII—12-3-70), 164-65.
- Posts of Telegraph Clerks/Train Clerks/Commercial Clerks in Central Railway. (XXXVI—3-3-70), 181-82.
- Powerloom Operators of East Nimar District of Madhya Pradesh. (XXXIX—13-4-70), 96.
- Power shortage in Madhya Pradesh. (XXXVII—11-3-70), 130-31.

## DIXIT G. C.—Contd.

- Pre-historic implements found at Ramgarh (Madhya Pradesh). (XXXVII—9-3-70), 210.
- Prizes received from foreign countries by persons belonging to Madhya Pradesh. (XXXVII—11-3-70), 181.
- Production and Consumption of Oilseeds in Madhya Pradesh. (XXVIII—26-3-70), 215-16.
- Production of raw Betel Nut. (XXXIII—2-4-70), 60-62.
- Profit earned by Central Railway. (XXVI—24-2-70), 143-44.
- Programme of animal husbandry for cows in M.P. (XLI—7-6-70), 99.
- Proposal to convert Onkarshwar in Madhya Pradesh into Tourist Centre. (XXXIX—17-4-70), 110-11.
- Proposals to attract more tourists to Madhya Pradesh. (XL—24-4-70), 140.
- Provision of sheds on both platforms of Khirkiya Station (Central Railway). (XXXVII—10-3-70), 161-62.
- Provision of waiting rooms and other passenger amenities at Harsud Station (Central Railway). (XXXVIII—31-3-70), 95.
- Public Sector Hotels in Madhya Pradesh. (XL—1-5-70), 118.
- Public Sector Industries in Madhya Pradesh. (XXXVIII—30-3-70), 58.
- Quarters for ticket collectors and travelling ticket examiners on Central Railway. (XL—21-4-70), 82-83.
- Quota of B.P. sheets to small scale industrial units in Madhya Pradesh. (XL—21-4-70), 81.
- Railway accidents on Central Railway. (XLI—5-5-70), 122.
- Railway Accidents on Central Railway, due to Mechanical Defects. (XXXIX—14-4-70), 108.
- Recovery of Income tax from persons in Madhya Pradesh. (XL—27-4-70), 61-62.
- Recruitment Centres in Madhya Pradesh. (XL—29-4-70), 139-40.
- Recruitment of persons from Madhya Pradesh in N. C. C. and Volunteer Corps. (XL—29-4-70), 138-39.
- Refreshment rooms at Itarsi Railway Station. (XLI—12-5-70), 144-45.
- Rehabilitation of ex-servicemen in Madhya Pradesh in Civil Employment. (XL—29-4-70), 137-38.

## DIXIT G. C.—Contd.

- Rehabilitation of refugees from Pakistan after Indo-Pak conflict in Madhya Pradesh. (XLI—7-5-70), 100-01.
- Representations from railway guard pensioners' organisations. (XLI—19-5-70), 178.
- Request for financial assistance for reducing electricity rates by Madhya Pradesh. (XXXVII—11-5-70), 130.
- Retiring Rooms at Important Stations of Central Railway. (XXXIX—7-4-70), 115.
- Rural Electrification of Madhya Pradesh. (XXXVII—4-3-70), 88-89.
- Scheme for development of Fisheries in Madhya Pradesh. (XXXVII—12-3-70), 162-63.
- Scheme under consideration for cheap rural electrification. (XXXVII—11-3-70), 62.
- Seizure of bags of rice and wheat in Madhya Pradesh for despatch of Maharashtra. (XXXIX—16-4-70), 50.
- Seizure of unauthorised wireless sets in Madhya Pradesh. (XXXIX—16-4-70), 103.
- Setting up of a steel plant Balladilla (Madhya Pradesh). (XXXVI—17-3-70), 120.
- Setting up of a steel plant at Vishkhapatnam. (XXXVII—17-3-70), 165-66.
- Setting up of an Industrial Estate in Khandwa (Madhya Pradesh). (XXXVII—17-3-70), 96-97.
- Setting up of Caustic Soda Chlorine Plant at Korba by M. P. Audyogik Vikas Nigam. (XXXVIII—30-3-70), 101.
- Setting up of cement Industries in Madhya Pradesh. (XXXVII—17-3-70), 98.
- Setting up of Engineering based Industrial Units. (XXXVII—17-3-70), 165.
- Setting up of industries in Backward areas of Madhya Pradesh. (XXXIX—14-4-70), 49.
- Setting up of Pelletisation Plant at Bailadila by N. M. D. C. (XXXVIII—30-3-70), 135.
- Setting up of petro chemical training institute in Madhya Pradesh. (XLI—11-5-70), 64.
- Share Capital of Central Govt. in State Road Transport Corporation of Madhya Pradesh. (XXXVII—17-3-70), 97-98.

## DIXIT G. C.—Contd.

- Shuttle service between Bhusawal and Itarsi (Central Railway). (XXXVI—3-3-70), 178-79.
- Smuggling of foodgrains on borders of Madhya Pradesh and Maharashtra. (XLI—7-5-70), 53-54.
- Stoppage of Varanasi Express at Harsud on Itarsi. Bhuswal section. (XLI—5-5-70), 119-20.
- Sub-branch Post Office in Hoshangabad and East Nimad in Madhya Pradesh. (XXVIII—2-4-70), 83-85.
- Sukata Irrigation Scheme. (XLI—6-5-70), 67.
- Supply of Gas for Domestic and Industrial Purposes to Madhya Pradesh. (XXXI—6-4-70), 69-70.
- Survey of Historical Places in Madhya Pradesh. (XXXVII—13-3-70), 164.
- TB cases in Madhya Pradesh. (XLI—11-5-70), 115-56.
- Targets of Production of Cotton during Fourth Plan in Madhya Pradesh (XL—23-4-70), 175-77.
- Telephone Bills outstanding in Madhya Pradesh. (XXXVIII—26-3-70), 213-17.
- Theft of idols from temple in Madhya Pradesh. (XLI—15-5-70), 129.
- Training facilities for Journalism in Madhya Pradesh. (XXXVII—5-3-70), 83-84.
- Transfer of services of Madhya Pradesh Government Employees to Railways. (XXXIX—7-4-70), 116.
- Urban and Rural water supply scheme in Madhya Pradesh. (XXXVII—9-3-70), 256.
- Use of English in Madhya Pradesh High Court. (XLI—15-5-70), 130-41.
- Utilisation of surplus revenue in plan projects in Madhya Pradesh. (XXXVIII—4-3-70), 174.
- Welfare Committee for Central Government Employees in Madhya Pradesh. (XXXI—10-4-70), 165.
- Woollen looms in Madhya Pradesh. (XXXVIII—1-4-70), 108.
- Working of industrial estates in Madhya Pradesh. (XLI—19-5-70), 105.
- Working of NEPA Mills. (XXXIX—7-4-70), 57-58.
- Writing off of arrears of Income-tax in Madhya Pradesh. (XLI—18-5-70), 135.

## DIXIT G. C.—Contd.

## Debates

- D. G., 1970-71 : Min. Ed. & Y. S. (XL—21-4-70), 214-19.
- Min. F. A. & C. D. (XL—30-4-70), 294-97.
- General Budget, 1970-71—General Discussion : (XXXVII—16-3-70), 350-54.

## DURAIRASU, SHRI :

- D. G., 1970-71. Deptt. Soc. Wel. (XLI—29-4-70), 286-89.

## DWIVEDI, SHRI NAGESHWAR :

- Authenticity of historical places of Ramayana and Mahabharata periods. (XLI—15-5-70), 119-20.
- Complaint against excise officials by hukka tobacco cultivators in Uttar Pradesh. (XLI—11-5-70), 148-49.
- Condition of brake vans of goods trains. (XXXVII—10-3-70), 173.
- Development scheme for backward districts in the Country. (XXXVIII—31-3-70), 61.
- Grants to students and teachers for conducting tours. (XXXVI—27-2-70), 196-98.
- Manufacture of Teleprinters. (XXXIX—9-4-70), 121-22.
- Newspapers and Magazines purchase for air passengers. (XXXVIII—3-4-70), 139-40.
- Purchase of Hand-made paper and other Articles/goods by Government. (XLI—12-5-70), 137-38.
- Recognition to All India Railway Guards Union. (XXXVII—10-3-70), 188.
- Stoppage of pilgrimage to Mansarovar and Kailash due to difficulties created by China. (XXXVIII—1-4-70), 102.

- Translation of Sanskrit Literature into Hindi and regional languages. (XLI—15-5-70), 117-18.

## Debates

- D. G., 1970-71. Deptt. Soc. Wel. (XL—29-4-70), 241-43.
- Min. H. A. (XXXVIII—2-4-70), 246-50.
- Min. Ind. Dev. & Int. Trade. (XXXIX—16-4-70), 232-36.

## DWIVEDI, SHRI SURENDRANATH :

- 16 bodies found near Sripur Colliery in Asansol (West Bengal). (XXXIX—10-4-70), 6.

**DWIVEDY, SHRI SURENDRANATH—**  
*Contd.*

- Accord on Birla Housc. (XLI—20-6-70), 38.
- Appointment of Directors in Heavy Engineering Corporation Ranchi. (XXXIX—14-4-70), 19-22.
- Archaeological Survey of India. (XXIX—10-4-70), 21.
- Development of Railways Lines in orissa (XL—28-4-70), 26.
- Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 43.
- Entry of police into educational institution in West Bengal. (XLI—8-5-70), 12.
- Expenditure incurred on Maintenance of ticket checking squad on North-East Frontier Railway. (XXXIX—14-4-70), 22-27.
- Foreign Banks in India. (XXXVI—2-3-70), 14.
- Handing over of foreign cultural Centre to private Organisations. (XLI—6-5-70), 158.
- Landless Unemployed. (XL—23-4-70), 12; 16-19.
- Malpractices in transportation of fertilises in Andhra Pradesh. (XLI—7-5-70), 20.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 10.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 20.
- Pak President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 10.
- Proposal for modifying existing plant at Barauni refinery. (XLI—11-5-70), 59-60.
- Radio Moscow Campaign to boost Indian Communists. (XL—29-4-70), 20.
- Recommendation of Commissioner for S/C and S/T Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 22-24.
- Relaxation of age limit for I. A. S. Examinations. (XXXVIII—24-3-70), 52-53.
- Responsibility in respect of utilisation of vacant lands in Delhi. (XL—4-5-70), 18-19.
- Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (X—22-4-70), 29.
- Shifting of Barrel plant from Sewri to Trombay by M/s. Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 28-30.

**DWIVEDY, SHRI SURENDRANATH—**  
*Contd.*

- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 19.
- Suggestion of Chief Election Commissioner Re. Disqualification of a Candidate. (XL—28-4-70), 22.

*Debates*

- Attack on Shri Jyoty Basu (ST). (XXXVIII—31-3-70), 279-80.  
B.O.H. (XLI—8-5-70), 169.
- Bogus payment from Central Revenues for transportation of fertilisers. (CA). (XXXIX—13-4-1970), 218.
- Constitution (24th) Amendment Bill Int. (XLI—18-5-70), 262-75.
- D. G., 1970-71 Min. H. A. (XXXVIII—1-4-70), 251-58.
- D. G. (Railways), 1970-71: . (XXXVIII—28-3-70), 5-8.
- Election to the Bihar Legislative Council (CA). (XL—24-4-1970), 184-90.
- Finance Bill, 1970. Int. (XXXVI—28-2-70), 15-16.  
Consid. (XLI—5-5-70), 213-19.  
Consid. Cl. (XLI—6-5-70), 323-26.
- General Budget 1970-71-General Discussion. (XXXVII—12-3-1970), 273-85.
- Obituary Reference: Death of Shri Jaipal Singh. (XXXVIII—20-3-70), 9.
- Death of Shri L. S. Bhatkar. (XXXVI—20-2-70), 37.
- Death of Shri M. K. Jinachandran. (XXXVI—20-2-70), 37.
- Death of Shri S. R. Rane. (XXXVI—20-2-70), 37.
- Political development in Punjab. (St). (XXXVIII—26-3-70), 278-79.
- Press Council (Amendment) Bill Consid. as passed by R. S. (XXXVIII—30-3-70), 399-403.
- Railway Convention Committee (Res.) (XLI—18-5-1970), 277.
- Re: Adjournment of Haryana Assembly (XXXVI—2-3-70, 253, 259, 261.
- Re: Position of Minister who is not a Member of either House. (XXXVIII—3-4-70), 2-6.
- Report of study team on prohibition (M) XLI—7-3-70), 293.

**DWIVEDI, SHRI SURENDRANATH—**  
*Contd.*

Reported Clash between State Armed Police and Security Staff of Durgapur Steel Plant. (CA). (XL—27-4-1970), 237-38.

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants. (CA). (XL—4-5-1970), 255-61.

Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation. (C.A.) (XXXIX—10-4-70), 211,213,-14, 218.

Reported study team on prohibition (M) (XLI—8-5-70), 201-03.

Reported clash over forcible occupation of land in West Bengal. (CA). (XLI—5-5-1970), 174-75.

Right to Property. (Res.) (XL—1-5-70), 293-97.

**ESTHOSE, SHRI P. P.:**

Absorption of surplus staff in foreign traffic accounts office of Western Railway. (XLI—5-5-70), 153-54.

Academic qualifications of Members of the study team on Staff Reorganisation of A.I.R. (XXXVII—5-3-70), 119.

Acquisition of land for precision instruments factory in Kerala. (XLI—12-5-70), 97-98.

Activities of Hippies in Thekkady (Kerala). (XL—24-4-70), 170.

Additional assistance to Kerala for Kuttiadi and Pamba irrigation Project. (XXXIX—8-4-70), 93.

Appointment of Collector in Department of Customs and Central Excise, Cochin. (XLI—18-5-70), 222.

Ban on export of rose wood and figured laurel wood. (XXXVI—25-2-70), 166-67.

Boats in Thekkady wild life sanctuary. (Kerala). (XL—24-4-70), 171.

C. R. P. in Kerala. (XXXVI—27-2-70), 27-28.

Cochin office of Tea Board. (XXXVIII—25-3-70), 107-08.

Construction of multi-storey flats for Ministers and Government officials. (XXVII—16-3-70), 105.

Conversion of Trivandrum-Ernakulam metre gauge line into Broad-gauge. (XXXVI—24-2-70), 145-46.

Crisis in cashew industry in Kerala. (XXXVII—10-3-70), 70-71.

Criteria for recognition of Trade Unions of Seamen. (XXXVII—13-3-70), 45-46.

**ESTHOSE, SHRI P. P.—Contd.**

Demand of Financial assistance by States to pay higher salaries and D. A. to State Government Employees. (XXXVI—2-3-70), 102.

Disappearance of Tigers from Thekkady Wild life Sanctuary. (XXXIX—17-4-70), 155-56.

Duration of preliminary Engineering Degree Course. (XXXVII—13-3-70), 108-09.

Employees of customs Department at Cochin and Calcutta. (XLI—18-5-70), 221.

Export Duly on Coir Yarn. (XXXIX—8-4-70), 94-95.

Export of Marine Products. (XXXIX—8-4-70), 95-96.

Formation of an Indian Medical and Health Service. (XXXVIII—24-3-70), 100-01.

Free movement of Transport Vehicles on a Single point Tax system. (XXXIX—17-4-70), 158-60.

Grant of leave to muster roll employees of Geological Survey of India. (XXXVII—16-3-70), 130-31.

Honorarium to employees of foreign Traffic Accounts Office, Delhi (Western Railway) (XXXVII—10-3-70), 96-97.

Implementation of recommendations of Wage Board for Engineering Industry by States. (XXXVII—12-3-70), 126.

Import of copper rods and zinc rods by M/s Malik Electric Works, Bombay. (XXXVII—4-3-70), 78-79.

Income-tax Assessments. (XXXVII—9-3-70), 337.

India's per capita Income. (XXXVII—4-3-70), 77.

Industrial disputes in the country during 1969. (XXXIX—9-4-1970), 154-55.

Introduction of Electric Trains in Kerala. (XXXVI—3-3-70), 1-5.

Issue of Complimentary Passes for Class IV employees. (XXXVII—10-3-70), 43-44.

Kerala Grantha Sala Sangham, Trivandrum. (XLI—15-5-70), 96.

M. P.'s reaction to Broadcasts of Chief Ministers and other Leaders. (XXXVII—12-3-70), 95.

Merit scholarship examination for admission to Residential Public Schools. (XXXVII—9-3-70), 213.

Mobile Hospitals. (XXXVI—23-2-70), 25-27.

Nationalisation of foreign owned tea plantations in Kerala. (XL—29-4-70), 174-75.

## ESTHOSE, SHRI P. P.—Contd.

- New Building for Trichur Railway Station (XXXVI—24-2-70), 73-74.
- Official recorded Material used by A. I. R. Chief Producer for private purpose. (XXXVII—5-3-70), 46.
- Opportunity to broadcast over AIR Tri-vandrum by President, Road Transport Corporation employees' Association. (XXXVII—12-3-70), 111-12.
- Over-bridge at Alwaye Railway Station. (XXXVI—24-2-70), 145.
- Payment of extra money for Chief Producer of AIR. (XXXVII—5-3-70), 141-42.
- Payment of salary to C. R. P. deputed to Kerala. (XXXIX—10-4-70), 174.
- Pending applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-71), 2-7.
- Performance of Indian teams in International Hockey Tournament. (XXXVII—13-3-70), 127-28.
- Postings of Chief Producers (Regional Programme). (XL—23-4-70), 206-07.
- Printing of Text-books under Indo-American Text-book programme. (XXXIX—17-4-70), 157.
- Reinstatement of P. & T. Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—9-4-70), 75.
- Reinstatement of Customs Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—13-4-70), 78-79.
- Report of Committee on Tax Evasion. (XXXVI—2-3-70), 122-23.
- Representation of cooperative Societies on Coir Board. (XXXVI—25-2-70), 169-70.
- Resolutions adopted at the Third Conference of All India Ungraded Railway Accounts Staff Association. (XL—28-4-70), 133.
- Selection grade II Posts of All India Radio. (XXXVII—12-3-70), 96.
- Setting up of Expert Committee on Poly-technic Education. (XXXVII—9-3-70), 38.
- Special Compensatory Allowance to Government Employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 125.
- Special training to Harijan Boys at Ship-building Yard, Visakhapatnam. (XXXVII—17-3-70), 75.
- Subsidy on coir goods exports (XXXVII—11-3-70), 37.

## ESTHOSE, SHRI P. P.—Contd.

- Suggestion regarding production of school text-books on All India Basis. (XXXVII—9-3-70), 126.
- Tourist Traffic to Thekkady (Kerala) wildlife sanctuary. (XXXIX—17-4-70), 125-26.
- Training programme for SSLC Examination passed evictees for jobs in Cochin Fertilizer project. (XXXVII—9-3-70), 291.
- ibal research Institution in Kerala. XXXVII—17-3-70), 77-78.

## Debates

- D. G. 1970-71: Min. of Irrigation and Power. (XXXIX—8-4-1970), 263 (XXXIX—9-4-1970), 207-10.

## FERNANDES, SHRI GEORGE :

- A. I. R. theatres in Metropolitan Centres. (XXXIX—16-4-70), 133.
- Accommodation for P. & T. Staff in Kolhapur City. (XXXVIII—2-4-70) 175-76.
- Advertisement given by Air India to a Souvenir. (XXXVIII—24-3-70), 189-90.
- Air India's Transportation /Service Contracts to Publications. (XXXVII—9-3-70), 232.
- Allegations against M/s Alembic group of industries. (XLI—19-5-70), 163-64.
- Allegations against the Officials of Income Tax Department. (XXXIX—13-4-70), 137-38.
- Alleged issue of a derogatory advertisement by F. C. I. (XLI—11-5-70), 191-92.
- Alleged recruitment of Clerks and Stenographers as Casual Labourers in N.C.D.C. (XXXVI—2-3-70), 99.
- Alleged setting fire to Jhuggi by Police near Safdarjang Railway Station, New Delhi. (XXXVIII—24-3-70), 214-15.
- Amalgamation of M/s D. Macropolo & Co. Ltd. with M/s Godrez Phillips India Ltd. (XLI—5-5-70), 58-59.
- Amendment to Pensions Act, 1871. (XXXVII—16-3-70), 153.
- Arrest of smugglers in Bombay. (XXXVI—23-2-70), 155.
- Attack by Shiv Sena on place of religious worship. (XXXVIII—24-3-70), 190-91.
- Audit objection re misuse of Railway Rest Houses on the Southern Railway. (XLI—12-5-70), 174.

## FERNANDES, SHRI GEORGE—Contd.

- Awarding of catering contracts for Palam Airport to Shri Madan Lal Lamba. (XXXIX—17-4-70), 186-87.
- Awards for Books. (XXXIX—17-4-70), 165-66.
- Ban on entry of 'Blitz' and 'Searchlight' into Nepal. (XL—22-4-70), 132.
- C. I. B. inquiry into irregularities committed by Hind Galvanising and Engineering Company in dealing with Indian Oil Corporation. (XXXVII—16-3-70), 51.
- Cases against employees of Hindustan Housing Factory, New Delhi. (XXXVII—9-3-70), 97.
- Century Spinning and manufacturing Co. Ltd. (XXXVII—17-3-70), 14-15.
- Coca Cola Bottling Plants. (XLI—12-5-70), 195-96.
- Codification of Service conditions of Non-teaching Staff of Universities. (XXXVI—27-2-70), 158-59.
- Commission to enquire into extent of smuggling in the country. (XLI—18-5-70), 203.
- Complaint against Deputy Director of Inspection. (XL—27-4-70), 117-18.
- Complaint against M/s Diamond Drum and Bucket Factory, Bombay. (XXXVI—25-2-70), 49.
- Complaint against Officers of Census Operations in Mysore. (XXXIX—17-4-70), 165.
- Complaint against Senior Superintendent, of Post Office, Ranchi. (XL—23-4-70), 94.
- Complaints regarding alleged harassment of staff of the demographic training and research centre, Bombay. (XXXVII—16-3-70), 194-95.
- Compulsory retirement of Col. D. B. Vohra in rank of a Major. (XL—29-4-70), 158-59.
- CONDITIONS OF TRAVEL AND INCREASE in fares on Central and Western Railways. (XXXVI—24-2-70), 53-54.
- Dairy projects in big cities in collaboration with world food Programme. (XLI—7-5-70), 51-52.
- Death of a Senior Reporter of P. T. I. in suspicious circumstances. (XXXVIII—24-3-70), 93.
- Defects noticed in Tarapore Atomic Plant Switch-Yard. (XXXVI—25-2-70), 137.
- Delay in sanctioning licence to M/s Bharat Carbons for manufacture of stencils. (XXXVI—24-2-70), 156-57.

## FERNANDES, SHRI GEORGE—Contd.

- Delays in Carvelle Flights due to Engine Trouble. (XXXVII—13-3-70), 158-59.
- Demand for increase in fares by taxi operators in Delhi. (XL—24-4-70), 161.
- Demand for representation to Khadi and Village Industries Commission Employees in governing body of the Commission. (XXXVII—17-3-70), 154.
- Demand of cycle manufacturers for increase in price of Bicycle. (XLI—12-5-70), 195.
- Demand of Khadi Commission Karamchari Union. (XXXVII—17-3-70), 155.
- Demands of Public Works Department in Andaman and Nicobar Islands. (XXXIX—10-4-70), 194.
- Demarcation of boundary in Rann of Kutch. (XL—29-4-70), 51-52.
- Development of C. R. P. and B. S. F. in States. (XXXII—13-3-70), 22-25.
- Eighth Guards Indian Army. (XXXVI—25-2-70), 140-41.
- Employment of Scheduled Castes and Scheduled Tribes in Khadi and village Industries Commission. (XXXIX—7-4-70), 165-66.
- Enquiry into charges against Superintendent, Central Excise, Bhiwandi. (XXXIX—13-4-70), 194-95.
- Establishment of a cable factory in Public Sector. (XXXVIII—31-3-70), 64.
- Evacuee property Nos. 12 and 15, Masab Tank, Hyderabad. (XLI—7-5-70), 162-63.
- Exchanging Father Monterio for Dr. T. Mascarenhas presently in Indian and Portuguese Jails respectively. (XL—22-4-70), 48.
- Expenditure incurred on housing schemes. (XXXVII—9-3-70), 7-17.
- Export of Silver. (XL—29-4-70), 158.
- Filling up of permanent posts on Railways. (XXXIX—7-4-70), 166-67.
- Films released by Film Finance Corporation through their distribution department (XXXIX—16-4-70), 133.
- Findings of enquiry made into accident to Indian Airlines Dakota Plane at Jaipur. (XXXIX—10-4-70), 192.
- Forfeiture of Government contribution to provident fund in respect of certain employees of Matunga railway workshop (Central Railway). (XL—21-4-70), 173-74.
- Goods manufactured by Kaira Cooperative Society. (XXXVI—24-2-70), 157-58.



## FERNANDES, SHRI GEORGE—Contd.

- Grant of 'P' Form to Shri Haji Mastan Mirza of Bombay. (XXXIX—13-4-70), 180.
- M/s Hind Galvanising and Engineering Co. (P) Ltd. (XXXVI—3-3-70), 35-36.
- M/s Hind Galvanising and Engineering Co. (P) Ltd. (XXXVIII—31-3-70), 153.
- M/s Hind Galvanising and Engineering Co. (P) Ltd. (XXXIX—7-4-70), 53.
- M/s Hind Galvanising and Engineering Co. (P) Ltd. (XLI—19-5-70), 95-96.
- Import of copper rods and zinc rods by M/s Malik Electric Works, Bombay. (XXXVII—4-3-70), 78-79.
- Import of Nylon yarn by Bombay firms. (XL—27-4-70), 206.
- Income Tax and Wealth tax paid by Messrs Maharaja Finances. (XL—4-5-70), 99-100.
- Income Tax evasion by M/s Canara Engineering Co. (P) Bombay. (XXXVII—9-3-70), 374.
- Increase in fares of first class season tickets on Bombay Central Railway. (XXXVII—10-3-70), 158-59.
- Increase in price of Tata Truck and Bus Chassis. (XXXVII—17-3-70), 161-62.
- Increase in Rural Business of L. I. C. (XXXVII—9-3-70), 373.
- Inquiry into the death of Mr. J. B. X. D'Cruz (XXXVIII—3-4-70), 135-36.
- International conference held at London to study production and marketing of edible oils. (XXXVIII—26-3-70), 5-6.
- Investigation against Recipients of Awards. (XXXVII—9-3-70), 29.
- Leaflet against Presidential candidate. (XXXVII—13-3-70) 7.
- Lottery scheme for providing houses. (XXXVII—16-3-70), 20-25.
- Management of Ahmedabad electric supply Bombay Suburban Electric supply etc. (XXXVII—16-3-70), 152-53.
- Manufacture of substandard Edibles in Delhi. (XXXIX—6-4-70), 211.
- Memorandum from Dombivli Passengers' Association, Dombivli. (XXXVII—17-3-70), 184-85.
- Memorandum from Indian Federation of Transport Operators. (XXXVI—27-2-70), 64-65.
- Memorandum from Indian Railways technical supervisors' association. (XLI—19-5-70), 174.

## FERNANDES, SHRI GEORGE—Contd.

- Memorandum re. Demands of Urdu-speaking people in India. (XXXVIII—1-4-70), 63.
- Misappropriation of N. C. D. C. Property. (XXXVI—2-3-70), 101.
- N. C. D. C. workshop, Korba. (XL—4-5-70), 97-99.
- National Income for 1968-69. (XXXVII—18-3-70), 181.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 23-25.
- New pay scales of staff of Coffee Board. (XL—22-4-70), 96.
- Number of Barrels supplied by Hind Galvanising and Engineering Co. to I.O.C. (XXXIX—13-4-70), 43-44.
- Number of newspapers, taking advantage of A. I. R. news read at slow speed. (XLI—14-5-70), 214-15.
- Number of off beat films financed by Film Finance Corporation. (XXXIX—16-4-70), 48.
- Nuclear desalination of Sea Water (XII—29-4-70), 159-60.
- Occupation of Shrine of Khawaja Baiji Billah R. A. at Qutab Road, Delhi by Refugees. (XXVII—2-4-70), 158.
- Panchang brought out by Ministry of Tourism and Civil Aviation. (XXXIX—10-4-70), 191.
- Passport issued to Haji Mastan Mirza of Bombay. (XXXVIII—1-4-70), 154.
- Patrolling by Customs Parties of Gurusayur (Kerala). (XXXIX—20-4-70), 183-84.
- Payment of Income and Wealth Tax by M/s. Maharaja Finances. (XXXVI—2-3-70), 100.
- Per capita income of States and Regional Disparities. (XXXVIII—1-4-70), 87.
- "Plastic illuminated signs" on Railway Station. (XXXVI—24-2-70), 54.
- Plots to kill Prime Minister. (XXXVI—27-2-70), 161-62.
- Police firing on Members of Kharwa Community in Forbunder. (XXXVII—13-3-70), 159.
- Policemen posted at Patel Chowk, New Delhi during S. S. P. Demonstration on 6-4-70. (XLI—8-5-70), 156.
- Prime Minister's meeting with the representatives of Indian film industry at Bombay. (XLI—19-5-70), 50.

## FERNANDES, SHRI GEORGE—Contd.

- Private electricity generating/supplying companies. (XLI—13-5-70), 155.
- Projects of Maharashtra Pending Clearance. (XXXVII—11-3-70), 61-62.
- Proper utilisation by actual users of defective steel sheets and steel cuttings sold by Hindustan Steel Ltd. (XL—21-4-70), 126.
- Purchase of Ambassador Hotel Churchgate, Bombay by Narang Brothers. (XXXVII—9-3-70), 68.
- Raid on residence and office of Sir Hirjee Cowasji Jahangir, Bombay. (XLI—11-5-70), 58-59.
- Realisation of Extra Expenditure incurred by I. O. C. from Hind Galvanising and Engineering Co. (XXXVI—2-3-70), 33.
- Realisation of extra expenditure incurred by I. O. C. from Hind Galvanising and Engineering Co. (XXXIX—13-4-70), 152.
- Recommendations of Asoka Mehta Committee on Khadi and Village Industries Commission. (XXXIX—7-4-70), 164-65.
- Release of Films by Film Finance Corporation. (XXXVI—26-2-70), 172-73.
- Rent charged from M/s Volga restaurant for running restaurant at Palam airport. (XL—24-4-70), 162.
- Repatriations of money by proprietors of Coca Cola Co. (XLI—18-5-70), 206.
- Report of C. B. I. regarding Delhi small scale industry. (XLI—20-6-70), 190-31.
- Report on Indian Navy from Commander C. V. Nedungadi. (XLI—6-5-70), 161-62.
- Report of study group on railway licensed porters. (XXXVIII—24-3-70), 376.
- Representation by a member of Cantonment Board, Kamptee against the Military Officials. (XXXVII—18-3-70), 180-81.
- Representation by Zinc Smelter Employees Union, Udaipur. (XXXIX—20-4-70), 101-02.
- Representation from All India Sewing Machine Manufacturer's Association, Ludhiana. (XXXVI—3-3-70), 167.
- Representation from Assistant Aerodrome Officer, Calcutta against Civil Aviation Department. (XXXVI—27-2-70), 160.
- Representation from Central Government Small Scale Industries Organisation Employees Union, Kerala. (XXXVI—26-2-70), 172.

## FERNANDES, SHRI GEORGE—Contd.

- Representations for increase in pensions to Government employees. (XL—4-5-70), 1-8.
- Representation from Khadi Commission Karamchari Union. (XXXVIII—26-3-70), 243-44.
- Representation from Public Works Union Car Nicobar. (XXXVII—9-3-70), 233.
- Representation from Shareholders of M/s Alembic Glass Industries Ltd., Baroda, against Company's Board of Directors. (XXXIX—7-4-70), 136-37.
- Representation from Tenants of the Subsidised Industrial Housing Scheme of Maharashtra Housing Bord. (XXXVI—2-3-70), 99-100.
- Representation from Tuticorin Sailing Vessel Owners Association. (XXXVI—27-2-70), 160-61.
- Residential accommodation for employees of Khadi and village industries commission, Bombay. (XXXVIII—31-3-70), 154.
- Resolution passed by B. E. S. T. Workers, Union (XXXVI—26-2-70), 61.
- Restoration of the Normal working hours to the Employees of the Central Water and Power Research Station, Laboratory Units, Poona. (XXXVII—4-3-70), 162-63.
- Restriction re. prescription of costly Drugs for Railway Employees in T. B. Sanatoria. (XLI—12-5-70), 173-74.
- Resumption of forward Trading in Shares. (XXXVI—2-3-70), 217-18.
- Rewards to Information of Smuggled Goods. (XXXIX—20-4-70), 183.
- Rise in price of consumer goods due to revision in Steel prices. (XXXVI—24-2-70), 158.
- Sanction of Telephone connections to Journalists under exempted category. (XXXVI—26-2-70), 171-72.
- Sarabhai Meick Ltd. Baroda. (XXXVII—16-3-70), 202-05.
- Search of Baggage of Official Delegation visiting Japan. (XXXIX—20-4-70), 100-01.
- Seizure of Gold Wrist Watches. (XXXIX—20-4-70), 62-63.
- Seizure of Hashish meant for smuggling into U. S. A. (XXXVI—16-3-70), 8-17.
- Shahad Passenger's Association, Illas-nagar (C. Riv.). (XXXV—3-3-70), 167-68.

FERNANDES, SHRI GEORGE—*Contd.*

- Shifting of Barrel plant from Sewri to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 18-31.
- Shifting of barrel plant from Sewri to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XL—21-4-70), 49-51.
- Shifting of Railway Safety Commissioner office. (XXXVII—13-3-70), 203-05.
- Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 14-15.
- Shortage of Raw Material in Drum and Barrel Industry. (XXXVII—10-3-70), 92-93.
- Sino-Russian Broadcasts beamed to India. (XXXV—26-3-70), 244.
- Smuggling. (XXXIX—6-4-70), 212.
- Smuggling of films. (XLI—18-5-70), 217.
- Smuggling of Nylon Yarn. (XL—27-4-70), 206-07.
- Smuggling of Silver from Nepal. (XLI—18-5-70), 203.
- Smuggling of Silver out of India. (XXXIX—6-4-70), 211-12.
- M/s Standard Drum and Barrel Manufacturing Co., Bombay (XXXVII—10-3-70), 91-92.
- M/s Standard Drum and Barrel Manufacturing Co., Bombay. (XL—21-4-70), 126-28.
- Standard Drum and Barrel Manufacturing Co., Bombay. (XL—27-4-70), 5-6.
- M/s Standard Drum and Barrel Manufacturing Co. (XLI—19-5-70), 40-41.
- Strike by Employees of Nationalised Banks against the Supreme Court Judgement on Bank Nationalisation. (XXXVIII—30-3-70), 31.
- Supply of barrels by Hind Galvanising Engineering Co. (P) Ltd., I.O.C. (XXXVI—23-2-70), 155-56.
- Supply of defective Steel Sheets. (XXXVI—3-3-70), 89.
- Supply of Steel Sheets to M/s Hind Galvanising and Engineering Co. (P) Ltd. (XXXVI—3-3-70), 88-89.
- Survey work undertaken in Goa by Department of Demographic Training and Research Centre, Bombay. (XL—27-4-70), 221-23.
- Talks with Pakistan Farakka and Eastern Rivers. (XXXVI—25-2-70), 148.

FERNANDES, SHRI GEORGE—*Contd.*

- Telephone connectin to Haji Mastan Mirza of Bombay under exempted category (XXXVII—2-4-70), 174-75.
- Telephone connection to Haji Mastan Mirza of Bombay under exempted category. (XL—23-4-70), 196-97.
- Union Ministers attending Bombay Session. (XXXVII—13-3-70), 100-01.
- Use of Reclaimed Batteries on Caravalle Aircraft. (XXXVI—9-3-70), 234.
- Utilisation of installed capacities of Drum and Barrel Industry. (XXXIX—14-4-70), 39.
- Views of Chief Justice of India on present methods and procedures to get justice. (XL—24-4-70), 77.
- Violation of Industries (Development and regulation) Act, 1951, by M/s Standard Drum and Barrel Manufacturing Company. (XXXVII—17-3-70), 38.
- Wagon deal with Russia. (XXXVII—18-3-70), 110-11.

*Debates*

- Alleged misappropriation in Central Bank of India. London. (St.). (XLI—20-5-70), 273-74.
- B. O. M. (XXXVII—13-3-70), 246-47.
- Beating by police of some M. Ps. and S.S.P. demonstrators on 6-4-70 (Matter under Rule 377). (XL—23-4-70), 312-18.
- Bombay Atomic Authority Bill. Int. (XXXVII—13-3-70), 360.
- Constitution (Amendment) Bill: (Insertion of new articles 24A and 24B) Int. (XLI—8-5-70), 212.
- Constitution (Amendment) Bill, 1967 (Amendment of article 164) by Shri P.K. Deo, Consid. (XLI—8-5-70), 263-64.
- Finance Bill, 1970: Consid. Cl.. (XLI—6-5-70), 287, 296-97.
- Manipur Appropriation Bill, 1970, Consid. (XXXVIII—25-3-70), 332-34.
- Personal Explanation of Shri S. K. Patil. (XXXVII—17-3-70), 218-26.
- Price Control Bill. Int. (XLI—8-5-70), 213.
- Prorogation of J & K Legislature. (St.). (XXXVII—13-3-70), 353.
- Railway Budget, 1970-71. General Discussion. (XXXVII—9-3-70), 562-66.
- Recent Communal Disturbances in the country (Dis.) (XLI—20-5-70), 277-84.

**FERNANDES, SHRI GEORGE—Contd.**

Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.) (XL—28-4-70), 167-71.

Reported Mis-appropriation of money at the London Branch of the Central Bank of India. (C.A.) (XLI—19-5-70), 192.

Reported statement by General Cariappa advocating imposition of military rule in India. (C.A.) (XXXVII—13-3-70), 232-36.

**GAJRAJ SINGH RAO, SHRI :**

Recognition of national diploma in commerce by universities and State Bank of India. (XL—24-4-70), 72.

*Debates*

D. G. 1970-71. Min. Defence. (XL—28-4-70), 272-75.

General Budget, 1970-71. General Discussion : (XXXVII—16-3-70), 296-301.

Indian Soldiers (Litigation) Amendment Bill consid. (XLI—19-5-70), 227.

Consid. cl. (XLI—19-5-70), 231-32.

Political development in Punjab (St.) (XXXVIII—26-3-70), 281.

Prorogation of the Haryana Legislative Assembly. (M.) (XXXVII—4-3-70), 318-21.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill : Consid. (XXXVI—24-2-70), 256-60.

**GANDHI, SRIMATI INDIRA :**

D. G. 1970-71 : Min. Steel and H. E. (XXXIX—17-4-70), 239-42.

Finance Bill, 1970:

Int. (XXXVI—28-2-70), 21, 30-32.

Consid. (XL—1-5-70), 249-57, (XL—4-5-70), 267, (XLI—5-5-70), 276-85.

Consid cl. (XLI—5-5-70), 296-97. (XLI—6-5-70), 189-395.

Motion to pass as amended. (XLI—6-5-70), 335, 350-53.

General Budget, 1970-71.

Presentation (XXXVI—28-2-70), 8-30.

General Discussion. (XXXVII—17-3-70), 314-28.

Gujarat Earthquake (St.) (XXXVIII—25-3-70), 277-78.

Meeting of Bangla Congress leaders with Prime Minister and Home Minister (C.A.) (XXXVII—16-3-70), 227-41.

**GANDHI, SHRIMATI INDIRA—Contd.**

Obituary reference :

Death of Shri L. S.

Bhatkar. (XXXVI—20-2-70), 32-33.

Death of Shri M. K. Jinachandran (XXXVI—20-2-70), 32-33.

Death of Shri S. R. Rane. (XXXVI—20-2-70), 31-32.

Personal Explanation by Member (Shri J. B. Kripalani). (XXXVII—5-3-70), 249-51.

President's Address. (M.) (XXXVII—4-3-70), 211-28.

Report of Committee of Inquiry (Council of Scientific and Industrial Research (M) (XLI—19-5-70), 297-303.

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (C.A.) (XL—4-5-70), 248-50.

Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 322-31.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi. (A.M.) (XXXIX—6-4-70), 244-45, 261-62.

Use of Nuclear Engineering Technology for Peaceful Purposes. (H.A.H. Dis.) (XXXIX—20-4-70), 380-83, 389-92.

**GANESH, SHRI K. R. :**

Andaman Special Pay to Main landers in Andaman. (XXXIX—10-4-70), 203.

Appointment of Ministerial Committee for Development of Andaman and Nicobar Islands. (XXXVII—18-3-70), 44-45.

Chinese poacher boat captured in Andaman waters. (XL—1-5-70), 76-77.

Demands of Andaman General Workers' Union. (XXXVIII—26-3-70), 140-41.

District Panchayat Officer under Andaman Administration. (XXXIX—16-4-70), 56.

Fixing of minimum wages under the Minimum Wages Act in Andaman and Nicobar Islands. (XXXVIII—26-3-70), 53.

Funds maintained by police department of Andaman and Nicobar Islands. (XL—24-4-70), 122.

Instructions to Navy for towing of Chinese poacher boat from Nancowry to Port Blair. (XL—1-5-70), 77-78.

Loss suffered by Forest Department in Calcutta and Madras Timber Depots (XL—23-4-70), 192-93.

**GANESH, SHRI K. R.—Contd.**

- Low Income Group Housing Scheme in Andamans. (XXXIX—20-4-70), 206.
- Misuse of Jeeps by Andaman and Nicobar Administration. (XXXVIII—24-3-70) 172-73.
- Number of Cooperative Societies in Andaman and Nicobar Islands. (XL—23-4-70), 193-94.
- Proposal to make Andaman as a free port. (XXXVIII—25-3-70), 71-72.
- Recruitment of persons in Andaman. (XXXVIII—3-4-70), 134-35.
- Setting up of business in little Andaman Island. (XXXVIII—3-4-70), 83.
- Setting up of water technological centre in Indian agriculture research institute (XXXVIII—26-3-70), 140-41.
- Show-tape of Specialist Doctors in Andaman. (XXXIX—20-4-70), 207-08.
- Soil Conservation in Andaman and Nicobar Islands. (XL—23-4-70), 195.
- Special pay to teachers in Andaman Administration. (XXXVIII—3-4-70), 133-34.
- Strike notice by Andaman forest Labour union. (XXXVIII—26-3-70), 140.
- Survey of Andamans by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 157.
- Suspension of Government Employees in Andaman and Nicobar Administration. (XXXVIII—24-3-70), 171.
- Teacher-student ratio in schools in Andaman and Nicobar islands. (XL—24-4-70), 147.
- Touring Vessel "Tarmugli" of Chief Commissioner, Andaman and Nicobar Islands. (XXXVIII—24-3-70), 171-72.
- Treatment of heart diseases in G. B. Pant Hospital in Andaman. (XXXIX—20-4-70), 206-07.
- Welfare fund of Andaman and Nicobar police department. (XL—24-4-70), 123.

**GARCHA, SHRI DEVINDER SINGH :**

- A. I. R. pact with U. S. A. (XL—24-4-70), 174.
- Abolition of Export Duty on Jute Manufactures. (XL—29-4-70), 94.
- Abolition of tariff, on the imports by the industrialised nations from developing nations. (XLI—13-5-70), 90.
- Acquisition of historical records. (XXXIX—17-4-70), 101-02.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Additional production potential of food-grains in Rajasthan. (XL—30-4-70), 94-95.
- Agitation by released Emergency Commissioned Officers in front of Prime Minister's residence (XLI—6-5-70), 71-72.
- Agreement with U. S. S. R. for cooperation in scientific field. (XXXVIII—3-4-70), 94-95.
- Agricultural Wealth Tax. (XLI—18-5-70), 105.
- All India seminar on Management of industrial research. (XL—24-4-70), 69.
- Allocation of pig iron to Punjab State. (XL—28-4-70), 152.
- Allotment of land to House Building Cooperative Society in Delhi. (XL—27-4-70), 66-67.
- Allotment of plots by the Gujranwala House Building Cooperative Society Limited Delhi to its Members. (XLI—11-5-70), 70-71.
- Alternative to Preventive Detention Act in West Bengal. (XL—24-4-70), 43.
- Annual conference of All India Management Association. (XLI—8-5-70), 61.
- Application from Government employees registered for allotment of Scooters. (XL—28-4-70), 71.
- Appointment of a Committee for revising terms and conditions of service of Territorial Army. (XL—29-4-70), 177-78.
- Appointment of Commission under Monopolies and Restrictive Trade Practices Act, 1969. (XLI—12-5-70), 139.
- Appointment of Emeritus scientists for Indian Council of Agricultural Research. (XL—23-4-70), 153.
- Army firing Range at Tughlakabad. (XL—22-4-70), 185.
- Assessment of person coming to Capita-annually for settlement. (XL—4-5-70), 96-97.
- Attachment of properties belonging to sugar factories for non-payment of dues, (XXXIX—18-4-70), 73.
- Ban on export of certain items. (XLI—6-5-70), 97-98.
- Bank Rate act by Great Britain. (XXXIX—6-4-70), 42-43.
- Cabaret dances in Delhi and New Delhi Hotels and Restaurants. (XXXIX—17-4-70), 163-64.

**GARCHA, SHRIDEVINDER SINGH—Contd.**

- Career management cell in Ministries (XLI—15-5-70), 133.
- Central assistance for special problems of States. (XLI—6-5-70), 56-57.
- Central assistance to West Bengal Government for maintaining law and order. (XLI—8-5-70), 92.
- Centres for testing of Electrical appliances and House hold Goods. XXXVIII—31-3-70), 66.
- Centres offer of compensation to States for introducing prohibition. (XLI—12-5-70), 173.
- Changes in organisational set up of agency for development of tourism. (XL—24-4-70), 59.
- City sullage main cause of water pollution in Delhi. (XLI—18-5-70), 99.
- Closure of textile Mills in West Bengal. (XLI—6-5-70), 126-27.
- Coal saving drive in all railways. (XLI—19-5-70), 150-51.
- Commitment charge on unutilised portion of credit limits. (XLI—18-5-70), 133.
- Committee on Study of rates of interest. (XL—27-4-70), 98-99.
- Complaint against an Engineer of F. C. I. for accepting bribe. (XLI—7-5-70), 92-93.
- Complaints against auto-rickshas and taxi drivers in Delhi. (XL—1-5-70), 131-33.
- Complaint against officials of D. G. C. A. manning gates of terminal building at Palam airport. (XLI—15-5-70), 138-39.
- Confederation of Central Government Officers. (XL—1-5-70), 43.
- Conference of State Road Transport Undertakings. (XLI—8-5-70), 132.
- Conference on rehabilitation of Handicapped held in Delhi. (XXXVIII—31-3-70), 67.
- Contract given by Delhi water supply and sewerage disposal undertakings to a private firm whose tender was highest. (XLI—20-5-70), 96-97.
- Contribution of National Industrial Development Corporation in setting up of Industries. (XLI—12-5-70), 140-42.
- Country's Population Control Programme. (XXXVIII—30-3-70), 149.
- Creation of Indian Foreign Trade Services. (XL—29-4-70), 155.
- Declaration of policy to facilitate research in exports. (XLI—20-5-70), 43.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Default in shipments of tea bought by foreigners. (XLI—19-5-70), 76.
- Dehydration of mangoes. (XLI—7-5-70), 60-61.
- Demands of Central Secretariat Class IV employees. (XL—24-4-70), 124.
- Demands of Indian Federation of Working Journalists and implementation of wage board awards. (XL—30-4-70), 115-16.
- Demarcation and development of backward areas in each State. (XLI—19-5-70), 75-77.
- Deputation of Members of Parliament and Members of Legislative Assemblies of Himachl Pradesh to Prime Minister for Rehabilitation of Ousees of Peng Dam. (XXXIX—8-4-70), 68-69.
- Desirability of keeping Indian broadcasting and T. V. free from foreign influence. (XLI—7-5-70), 48-49.
- Destruction of Wheat in balze at Nangaloi (XLI—14-5-70), 76-77.
- Detection of three Time-Bombs in a Railway wagon in the Barauni Refinery Shed. (XXXVIII—30-3-70), 97.
- Development of High protein livestock and poultry feed by C.L.R.I. (XLI—8-5-70), 67.
- Direct advances to small man in business Industry and agriculture by State Bank of India (XXXIX—20-4-70), 195-96.
- Direct loans given by State Bank of India to Farmers in M. P. (XL—4-5-70), 184-85.
- Discontentment among Staff of physiotherapeutic Department of Willingdon and Safdarjang Hospitals, New Delhi. (XXXIX—6-4-70), 168.
- Discussions with Government of Malayasia regarding future of Indian Banks in Malayasia. (XL—4-5-70), 204-05.
- Distribution of obscene literature among Indian youth. (XL—24-4-70), 59.
- Distribution of Wheat receive from Australia. (XL—30-4-70), 79-80.
- Diversified use of Potatoes by Food Corporation of India. (XL—23-4-70), 152-53.
- Economic Development of Sunderban region. (XL—22-4-70), 162.
- Effect of Taxation on Industrial Units. (XXXIX—20-4-70), 98-99.
- Emergency Commissioned Officers provided with Government accommodation. (XL—29-4-70), 75-76.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Eradication of leprosy from the country (XLI-11-5-70), 166-67.
- Evolution of new cereal with High Protein Contents. (XXXIX-16-4-70). 72.
- Excavation of Kaseri near Hindon river (Meerut District). (XLI-15-5-70), 94-95.
- Exchange and application of new ideas and techniques in agricultural production. (XXVIII-2-4-70), 81.
- Excise Duty on Metal Containers of Geometrical and Colour Boxes. (XXXIX-20-4-70), 81-82.
- Expansion and Modernisation of Jute Industry. (XL-29-4-70), 87-88.
- Expenditure involved in T. V. Centre for Srinagar. (XXXIX-9-4-70), 101.
- Expenditure on new Broadcasting Stations. (XXXIX-9-4-70), 102.
- Experiments on animals. (XLI-7-5-70), 161-62.
- Experiments with Ayurvedic, Unani and Sidha recipes for Family Planning. (XL-27-4-70), 97-98.
- Export of carpet. backing. (XLI-6-5-70), 98-99.
- Export of engineering goods to West Germany. (XLI-6-5-70), 61.
- Export of Films. (XLI-6-5-70), 74-75.
- Export of Iron Ore by M.M.T.C. (XLI-6-5-70), 72-73.
- Export of "Lichi". (XLI-20-5-70), 96.
- Export of steel technology. (XLI-5-5-70), 95-97.
- Export of tinned mangoes. (XLI-13-5-70), 56.
- Extension of time for citizenship applications for persons of Indian origin in Ceylon. (XXXVIII-25-3-70), 141-42.
- Fall in Consumption of Fertiliser. (XXXIX-9-4-70), 42-43.
- Fall in the acreage of Sugarcane cultivation. (XXXVIII-26-3-70), 233-34.
- Field Trials of new varieties of seeds before their sale to farmers. (XL-23-4-70), 152.
- Financial assistance for production of foodgrains in Punjab in 1970-71. (XLI-14-5-70), 61-62.
- Financing of Agricultural Schemes by State Bank of India in Dry Farming Areas. (XXXVIII-30-3-70), 102.
- Fire in Delhi zoo workers' colony. (XLI-8-5-70), 140.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Foreign investment in private sector (XLI-11-5-70), 139-40.
- Former Punjab Chief Minister's Statement re. status of Fazilka. (XXXIX-10-4-70), 34.
- Free legal aid to the Poor. (XXXIX-14-4-70), 156.
- French proposal for peace in Cambodia. (XL-29-4-70), 94-95.
- Funds for dry farming. (XLI-14-5-70), 170-71.
- Government policy on trading in antiques. (XLI-8-5-70), 36.
- Ground based T. V. net work. (XLI-7-5-70), 59.
- Gujranwala House Building Cooperative Society. (XL-27-4-70), 65-66.
- "Hayoc played with Epitaphs" in Agra (XL-24-4-70), 178.
- High level committee to consider nationalisation of sugar industry. (XXXVIII-26-3-70), 149-50.
- High Power Committee to probe into pollution in Jumuna Water at Okhla. (XXXIX-13-4-70), 92.
- Housing projects financed from Central Revolving fund. (XLI-11-5-70), 85-86.
- Hungarian trade delegation to India. (XLI-13-5-70), 115.
- Impact of demand for arrears of taxes from the film Industry. (XLI-18-5-70), 127.
- Implementation of national building code prepared by I. S. I. by All construction agencies. (XL-21-4-70), 96-97.
- Import substitution programme. (XL-28-4-70), 151.
- Inadequate information given by Indian Missions to Students. (XLI-8-5-70), 66.
- Increase in menace caused by flies and mosquitoes in the Capital. (XXXIX-20-4-70), 175-76.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX-10-4-70), 68.
- Indo-Ceylon agreement about tea Industry. (XL-29-4-70), 89.
- Intimidation of voters in mid-term poll in U.P. and Bihar. (XL-21-4-70), 137-39.
- Introduction of Letter-of Credit System in S. B. I. (XL-4-5-70), 178-79.

**GARCHA SHRI DEVINDER SINGH—Contd.**

- Irregularities in the sale of country Liquor in Delhi. (XXXVIII—30-3-70), 106.
- Issue of a licence for expansion of capacity of British owned Gestetners Ltd. (XL—21-4-70), 161-63.
- Kulash booster pumping station scheme, Delhi. (XLI—11-5-70), 140-44.
- Lack of demand and fall in production of superphosphate fertilizer. (XLI—11-5-70), 137.
- Land acquired at R. K. Puram for allotment to M. Ps. (XLI—18-5-70), 113.
- Law and order situation in Asansol, Colliery Belt. (XXXVIII—24-3-70), 215-26.
- Liepzig fair 1970. (XXXVIII—1-4-70), 105.
- Liquor shop at Pusa Road, New Delhi (XLI—11-5-70), 100.
- Loan to Engineers for setting up Industries. (XLI—12-5-70), 72.
- Loss to Cinema house-owners in Calcutta on account of attack by Naxalites (XXXIX—10-4-70), 101.
- Lufthansa airlines proposal and have its own V. I. P. Lounge at Palam airport (XLI—8-5-70), 49.
- Machine tools design Institute, Bangalore. (XL—28-4-70), 150.
- Manufacture of foamed concrete. (XXXVIII—3-4-70), 97.
- Meeting of central advisory committee for agricultural production. (XLI—7-5-70), 93-95.
- Meeting of custodians of nationalised banks with Chairman of State Bank of India regarding agricultural loans. (XL—27-4-70), 99-100.
- Meeting of Indian Labour Conference or Standing Labour Committee to consider recommendations of National Labour Commission. (XXVIII—2-4-70), 81-82.
- Meeting of Representatives of Public Undertakings. (XXXIX—13-4-70), 95-96.
- Methods of early detection of cancer in India. (XLI—11-5-70), 107-08.
- Military Hardware recovered from Traders in Bargonda in Mhow Cantonment. (XL—22-4-70), 112.
- Modernisation of Ordnance Establishments to achieve greater efficiency and economy. (XL—22-4-70), 161.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- National camping sites. (XLI—8-5-70), 116.
- National parks and sanctuaries. (XLI—8-5-70), 114.
- Non-establishment of large-scale Public Sector Undertakings in Punjab. (XLI—6-5-70), 55.
- Offer of Supply of Crude oil at \$ 1.26 Per Barrel to Cochin Refinery. (XXXIX—6-4-70), 112.
- Official liquidators attached to High Courts in India. (XLI—5-5-70), 97-98.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 20-26.
- Orientation to Private Medical Practitioners for Family Planning Programme. (XXXVIII—30-3-70), 146.
- Over-drafts by States. (XXXIX—13-4-70), 159-60.
- Pak repression of Chakmas. (XLI—13-5-70), 123.
- Participation in equity share capital of Salem Steel Plant. (XLI—12-5-70), 86.
- Plans of water, electricity and transport undertakings in Delhi to provide better amenities. (XLI—15-5-70), 186.
- Policy followed by Delhi Administration regarding exemption of films from entertainment tax. (XXXIX—16-4-70), 72.
- Pollution of Water in Delhi by discharge of Industrial Effluent. (XXXIX—13-4-70).
- Prefabricated Houses, built by Hindustan Housing Factory, New Delhi. (XL—4-5-70), 61-64.
- Pricing policy of petroleum products. (XLI—11-5-70), 84.
- Processing, Marketing and Cultivation of Soyabean. (XL—23-4-70), 77.
- Procurement of wheat. (XL—23-4-70), 77-78.
- Production and consumption of cement. (XL—21-4-70), 147-48.
- Production of ferrite. (XLI—15-5-70), 187.
- Production of Fertilisers at Gorakhpur Unit of Fertilisers Corporation of India. (XL—27-4-70), 88.
- Production of Jute. (XL—29-4-70), 161-62.
- Production of public sector dairies in Bombay, Calcutta, Madras and Delhi and progress of work done by Indian Dairy Corporation. (XXXIX—16-4-70), 29.



**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Production of telephone equipment to meet the Demand of Telephone connections. (XXXIX—16-4-70), 60.
- Production of Titanium dioxide. (XLI—8-5-70), 116.
- Profit from sale of lottery tickets earned by D. D. A. (XLI—11-5-70), 106-07.
- Project Assistance from World Bank. (XL—27-4-70), 102-03.
- Punjab Chief Minister's remarks about concept of Sikh homeland. (XXXVIII—24-3-70), 217.
- Purchase of more buses by Delhi Transport Undertaking. (XLI—8-5-70), 69.
- Radar Facility at Palam Airport. (XL—1-5-70), 171-72.
- Recognition of All India University Employees Federation. (XL—23-4-70), 70-71.
- Recognition to Indian Railways ticket checking Staff Association. (XXXIX—14-4-70), 106.
- Recommendations made by Medical Council of India. (XL—4-5-70), 179.
- Recommendations of an expert team for break through in rice cultivation (XXXIX—16-4-70), 135.
- Recommendations of Malaya Committee on Small Scale Industries. (XXXVIII—24-3-70), 369.
- Recommendations of Shantilal Shah Committee on Petroleum Products. (XL—27-4-70), 202.
- Registration of applications for Lambretta Scooter by M/s Amba Motors Jhandewala. New Delhi. (XL—28-4-70), 59.
- Rehabilitation of Handicapped persons. (XXXIX—14-4-70), 114.
- Released emergency commissioned officers not provided with suitable jobs. (XLI—13-5-70), 126.
- Removal of boundary pillars by Pakistanis on Assam border. (XLI—15-5-70), 87-88.
- Re-organisation of Air Headquarters (XL—29-4-70), 1-7.
- Report by delegation of Engineering Exports Promotion Council of Japan. (XLI—6-5-70), 76-77.
- Report of Committee appointed to examine the setting up of Dry Port of Delhi. (XXXIX—8-4-70), 76.
- Report of restaurant committee appointed by Delhi Administration. (XLI—7-5-70), 91-92.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Report of technical expert committee on scooters. (XLI—5-5-70), 42-43.
- Representation made to Government by the sports goods manufacturers against pre-shipment inspection of sports goods. (XLI—13-5-70), 39.
- Request for return of International Control Commission for Cambodia. (XL—22-4-70), 52.
- Research on growing of high fielding variety of wheat like Kalyan, Sona and Triple-dwarf on Sand Dunes. (XLI—14-5-70), 135-36.
- Resignation by Minister of Education and Youth Services from Vice Presidentship of C.S.I.R. (XXXVII—18-3-70), 192-93.
- Restrictions on booking of goods to New Delhi due to wagon glut in goods shed at New Delhi. (XLI—12-5-70), 142-43.
- Restrictions on future contracts in gur. (XLI—5-5-70), 85.
- Revision of Refinery Agreements with Foreign Oil Companies in India. (XXXIX—20-4-70), 71-72.
- Rural Drinking water scheme in Hard Rock water scarcity areas in Co-operation with UNICEF. (XLI—18-5-70), 62.
- Rural Electrification Scheme for Backward Areas. (XL—22-4-70), 102.
- Rural Electrification schemes sanctioned by Rural Electrification Corporation. (XL—29-4-70), 73-74.
- Sale and popularisation of consumption of fertilisers in East U.P. (XL—4-5-70), 74.
- Saving of foreign exchange by small scale industries by way of import substitution. (XL—21-4-70), 37.
- Scarcity of Vanaspati Ghee in Delhi. (XXVIII—2-4-70), 29-30.
- Scheme for absorption of National Discipline Scheme Instructors. (XXXVIII—24-3-70), 224.
- Schemes and Plan for Export of Sports goods. (XL—29-4-70), 59-60.
- Schemes for promotion of tourism and development of wild life centres. (XXXVIII—3-4-70), 40-41.
- Scholarships to Giri students of S. C. and S. T. in Delhi. (XLI—15-5-70), 158-59.
- Science education in schools. (XLI—8-5-70), 121.
- Seminar on Educational Planning and Administration. (XXXIX—10-4-70), 100.
- Setting up of beer factory in Ludhiana. (XLI—5-5-70), 95.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Setting up of Central Housing and Development Finance Corporation. (XL—4-5-70), 185-86.
- Setting up of Pulp factory in Sikkim. (XLI—6-5-70), 55-56.
- Shortage of Aluminium and export thereof. (XL—27-4-70), 100-01.
- Shortage of raw materials used by pump manufacturing industry. (XLI—5-5-70), 62-63.
- Slum clearance schemes in Capital Cities (XLI—18-5-70), 162.
- Sodium Hydro-Sulphate gutted in S.T.C. Godown in Bombay. (XL—29-4-70), 93-94.
- Soviet reaction to Indo-China conflict (XLI—13-5-70), 104.
- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 20-24.
- Sovabean oil imports during April, 1970. (XL—30-4-70), 154-55.
- Special Financial Assistance to States. (XXXVIII—30-3-70), 144.
- Speech by Shri Naval N. Tata regarding unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70), 89-90.
- Statement by Chief man of State Trading Corporation re. strengthening of India's International Trade. (XLI—6-5-70), 80.
- Statement made by President of Indian Roads Congress at Darjeeling. (XL—1-5-70), 170-71.
- Steps to increase output of pulses and other commercial crops. (XLI—14-5-70), 169-70.
- Stepping up Production of Fertilisers. (XXXIX—20-4-70), 194.
- Strike by officers of Air India. (XXXVIII—24-3-70), 215.
- Study of traffic problem of Delhi by school of planning and architecture. (XLI—15-5-70), 133-34.
- Suggestions for removal of frontier formalities for promoting tourism. (XXXVIII—24-3-70), 216-17.
- Suggestions made by Gujarat Chamber of Commerce and Industry for Development of Gujarat. (XL—22-4-70), 93.
- Suggestion to make Commonwealth more meaningful. (XXXVIII—25-3-70), 42.
- Supply of Surgical Equipments to I.D.P.L. (XL—4-5-70), 85-86.

**GARCHA, SHRI DEVINDER SINGH—Contd.**

- Supply of Tube-wells, fertilisers and Tractors to step up Food Production in Punjab. (XXXIX—9-4-70), 101.
- Survey of communicable disease of zoonotic origin in the country. (XLI—11-5-70), 137-39.
- Survey of quarries in South Delhi. (XLI—18-5-70), 179.
- Survey of villages in Punjab. (XLI—20-5-70), 79.
- Suspension of N. D. M. S. Budget. (XL—4-5-70), 175-76.
- Taking over of Dr. Joshi's Memorial Hospital and Nursing Home, Delhi. (XL—27-4-70), 103-04.
- Talent Search for blind children. (XL—28-4-70), 61.
- Tannery and Footwear Corporation of India Ltd., Kanpur. (XXXVIII—31-3-70), 43.
- Third international trade fair. (XLI—13-5-70), 127.
- Trade delegation from Hong Kong. (XLI—13-5-70), 127.
- Trade with European Economic Community. (XLI—6-5-70), 87-88.
- Trade with Switzerland. (XLI—12-5-70), 128.
- Tubewells for augmenting water supply from Okhla Pumping Station. (XL—27-4-70), 32-34.
- UNICEF allocation of funds for projects in India for 1970-71. (XLI—19-5-70), 181-82.
- UNICEF report re: betterment of Children. (XLI—19-5-70), 78-79.
- U. S. ambassador's statement. (XLI—11-5-70), 92.
- U. S. Ambassador's statement re. Indo-U. S. Trade. (XLI—6-5-70), 31.
- Unplanned spending on cultural activities (XLI—8-5-70), 132.
- Visit of a U. S. Defence team. (XLI—20-5-70), 95-96.
- Visit of Russian silk experts to Srinagar (XLI—13-5-70), 97.
- Waiting list for allotment of Government accommodation. (XLI—11-5-70), 62-64.
- General Budget, 1970-71 General Discussion. (XXXVII—16-3-70), 267-71.

**GAUTAM, SHRI C. D. :**

Demand for Grants—1970-71 :

Ministry of Industrial Development,  
Internal Trade and Company Affairs.  
(XXXIX—14-4-70), 219-22.

Finance Bill, 1970 :

Consid. (XL—4-5-70), 306-12.

Railway Budget, 1970-71—General  
Discussion. (XXVII—9-3-70), 566-68

**GAVIT, SHRI TUKARAM :**

Recruitment to various posts of Library  
and Chamber attendants etc. (XXXVI—  
23-2-70), 120-21.

Selection grade posts for daftries. (XXXVI—  
23-2-70), 119-20.

**GAYATRI DEVI, SHRIMATI.**—Leave.—of  
absence. (XXXIX—14-4-70), 182.

**GHOSH, SHRI GANESH :**

Absorption of employees of River Steam  
Navigation Company in Inland Water  
Transport Corporation. (XXXIX—  
10-4-70), 172.

Amendment of Indian Telegraphs Act.  
(XXXVI—26-2-70), 218-19.

Amendment of the Constitution for land  
reforms. (XXXVII—12-3-70), 74-76.

Anadaman Special Pay. (XXXVI—  
27-2-70), 43-44.

Applications pending for Telephone connec-  
tions in Calcutta. (XXXVI—26-2-70),  
216

Appointment of Muster Roll Employees  
in Bokaro Steel Plant. (XXXVI—  
3-3-70), 82-83.

Assam-Nagaland Border Dispute. (XXXVI  
—27-2-70), 172-73.

Assistance to less-developed States by  
I. F. C. (XXXVI—2-3-70), 29-30.

Attack on procession in Bihar. (XLI—  
15-5-70), 75-76.

Avenues for promotion for clerks in the  
army ordnance corps. (XLI—13-5-70),  
187.

Avenues of Promotion of Draftsmen  
Grade II and III as Section Officers  
in Civil Wing of P & T Directorate.  
(XXXIX—9-4-70), 151-52.

Beating of an orderly by a Major. (XL—  
29-4-70), 69-70.

Boats in Thekkady wild life sanctuary  
(Kerala). (XL—24-4-70), 171.

**GHOSH, SHRI GANESH—Contd.**

Casual workers in Indian Botanica,  
Garden, Calcutta. (XXXVIII—3-4-70),  
67.

Clerks grade I in General and Traffic  
seniority units of zonal accounts depart-  
ments. (XLI—5-5-70), 152.

Closure of Babcock and Wilcox (India) Ltd.  
Calcutta. (XXXVII—10-3-70), 575-58.

Confirmation of Clerks Grade II Work-  
shop and Stores Accounts Office, Ajmer  
(Western Railway). (XL—28-4-70), 133.

Collision of Nautanwa -Gorakhpur passenger  
Train with a goods train at Gorakhpur  
Station. (XXXVI—24-2-70), 77-78.

Co-ordination of export trade. (XXXVI—  
25-2-70), 169.

Daily wages for casual workers in Indian  
Botanical Garden, Calcutta. (XXXVIII—  
3-4-70), 66-67.

Delicensing of Marketing of fertilizer  
Consumptions. (XXXVI—26-2-70), 63.

Development of Central Industrial Security  
Force at Durgapur (XXXVI—27-2-70).  
111.

Dhouri Colliery in Dhanbad District,  
Bihar. (XXXVII—12-3-70), 122-23.

Directors of Industrial Finance Cor-  
poration connected with Industrial  
Groups. (XXXVI—23-2-70), 105-06.

Discharge of Casual Labour engaged on  
Electrification. (XXXIX—7-4-70), 60.

Dispute over recognition of National Union  
of Seamen, in Calcutta. (XXXVII—  
13-3-70), 127.

Effect on footwear Industry of putting  
National Bank of Lahore under Mora-  
torium. (XXXVII—9-3-70), 17-22.

Effect of Generation of Hydrogen Sulphide  
Gas on Staff working in Hydro Stations.  
(XXXIX—8-4-70), 17-19.

Engineering Goods Exports. (XXXVII—  
18-3-70), 95-96.

Enquiry commission for abolition of  
contract system in Coal mines. (XXXVII  
—12-3-70), 8-13.

Evicted Adivasis in Heavy Engineering  
Corporation, Ranchi. (XXXVI—  
3-3-70), 83-84.

Excise duty on iron safes. (XLI—11-5-70),  
129-30.

Export of shellac. (XXXVII—11-3-70),  
24-27.

Findings of national credit council. (XXX-  
VII—16-3-70), 30.

## GHOSH, SHRI GANESH—Contd.

- Forfeiture of property as Penalty for Tax Evasion. (XXXVI—2-3-70), 86.
- Forward trading in Shares. (XXXVI—23-2-70), 108-09.
- Free movement of Transport Vehicles on a Single point Tax system. (XXXIX—17-4-70), 158-60.
- Grants given by Indian Council of Social Science Research. (XXXVII—13-3-70), 123.
- Grant of Licences to Birlas for setting up Alloy and Special Steel Plants. (XXXVI—24-2-70), 29-30.
- Impact of Increase in prices of Steel. (XXXVI—24-2-70), 78-79.
- Impact of increase in Prices of Steel on consumer goods. (XXXVI—24-2-70), 79-80.
- Implementation of recommendations of Coal Wage Board. (XXXVII—5-3-70), 31-32.
- Implementation of recommendations of Wage Board for Engineering Industry by States. (XXXVII—12-3-70), 126.
- Implementation of recommendations of Wage Board for Heavy chemicals. (XXXVII—2-3-70), 90-91.
- Increase in the Export of Permanent Magnets Co. (XXXVII—18-3-70), 94-95.
- Issue of licences to small scale Industries. (XXXVII—4-3-70), 65-66.
- Job security for Seamen in Calcutta. (XXXVII—9-3-70), 141.
- Judgement of Central Government industrial tribunal, Dhanbad Regarding Industrial Disputes in closed undertakings. (XLI—14-5-70), 86-87.
- Leaflets against bengalis. (XXXVIII—24-3-70), 191.
- Longer Working Hours for A. I. R. Class IV Employees. (XXXVII—5-3-70), 105-06.
- Materials pilfered by Officials of Farrakka Barrage. (XXXVII—16-3-70), 96-97.
- Mustar Roll Employees in Bokaro Steel Plant. (XXXVI—3-3-70), 95-96.
- Non-availability of Staple Yarn at Controlled Prices to Bhagalpur Weavers. (XXXIX—8-4-70), 79-80.
- Non-Scheduled Air-Service from Calcutta to Razaul. (XXXIX—17-4-70), 156.
- Number of vacant posts in clerks grade in A. I. R. (XL—23-4-70), 203.

## GHOSH, SHRI GANESH—Contd.

- Observance of silence hours to increase efficiency in offices of Railway Ministry. (XLI—5-5-70), 154.
- Pay scale of moulders in Geological Survey of India. (XXXVII—16-3-70), 129-30.
- Persons sent on deputation from A.G.C.R., New Delhi. (XLI—11-5-70), 206-07.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Presidents Assent to West Bengal Subsistence Allowance Bill. (XXXVII—13-3-70), 118.
- Proposed relaxation in the terms of foreign collaboration. (XLI—19-5-70), 53.
- Reassessments of Messrs Khimji Poonja and Company, Bombay. (XXXVI—23-2-70), 102.
- Recall of Lt. Governor of Goa. (XXXVIII—3-4-70), 71-72.
- Recognition to Chittaranjan Locomotive Works Labour Union. (XXXIX—7-4-70), 177.
- Redress of Grievances/Demands of Supervisory Staff of Railway Electrification. (XXXIX—7-4-70), 60-61.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Report of Technical Committee on Hindustan Housing Factory. (XXXVII—9-3-70), 330.
- Resolutions adopted at the Third Conference of All India Ungraded Railway Accounts Staff Association. (XL—28-4-70), 133.
- Rules regarding service conditions applicable to employees under private aviation companies. (XXXVII—9-3-70), 50.
- Safe Deposit Arrangements. (XXXVI—2-3-70), 93.
- Sale of fish in Calcutta through Central Fisheries Corporation. (XXXVII—5-3-70), 142-43.
- Scheme to print low priced Text-books for Colleges (XXXIX—17-4-70), 157.
- Setting up of Regional Research Laboratory for Bihar, U. P., M. P. and Rajasthan. (XXXVII—13-3-70), 131.
- Shares of Goenka Group of Industries in Indian Iron and Steel Co. (XXXVI—24-2-70), 80-81.
- Shortage of drinking water for workers of Surakachar Collieries under N.C.D.C. (XXXVII—16-3-70), 129.

## GHOSH, SHRI GANESH—Contd.

- Shortage of steel for Engineering Industry. (XXXVII—17-3-70), 66-67.
- Shortage of Trawlers and their manufacture. (XXXIX—9-4-70), 92.
- Special pay in Andaman and Nicobar Islands. (XXXVII—9-3-70), 119-21.
- Supply of Sub-Standard Foodgrains for Defence Consumption. (XL—23-4-70), 30-49.
- Supply of uniforms to Railway Staff. (XXXVII—10-3-70), 93.
- Suspension of a T. T. I. for demonstration before Divisional Superintendent Eastern Railway, Asansol. (XXXVI—3-3-70), 81.
- Suspension of Leaders of India Oil Workers Union by Calcutta Branch of Indian Oil Corporation. (XXXVIII—30-3-70), 66.
- Taiwan delegations' visit to India. (XXXVII—4-3-70), 112-13.
- Theft of cables in Korba Region of N. C. D.C. (XXXVI—23-2-70), 83-84.
- Threat of Closure of Howrah Amta and Howrah Seakhala Railways. (XXXVII—12-3-70), 1-7.
- Use of components made by small scale Industries in large Industrial Units. (XXXVI—3-3-70), 38-40.
- Use of PL-480 Funds for rural electrification Corporation. (XXXVII—11-3-70), 94.
- Utilisation of employees by officers for private work in Andaman and Nicobar Administration. (XXXVI—27-2-70), 110-11.
- Vacant posts of artisan in different Trades in Northern Railway. (XXXIX—7-4-70), 88.
- Wage of workers in China clay and mines in West Bengal. (XXXVII—5-3-70), 113-14.
- Water supply in New Moti Nagar, New Delhi. (XLI—18-5-70), 206.
- Debates*
- Closure of Banaras Hindu University (C.A.) (XXXVII—18-3-70), 214-15.
- D. G. 1970-71, Min. Foreign Trade (XXXIX—13-4-70), 317-20.
- D. G. (Railways), 1970-71. (XXXVIII—28-3-70), 23-28.
- Finance Bill, 1970: Consid. Cl. (XLI—6-5-70), 301-02, 304-05.
- Petroleum (Amendment) Bill : Consid. (XLI—7-5-70), 190-92.

## GHOSH SHRI P. K :

- D. G. 1970-71: Min. Ind. Dir. And Int. Trade. (XXXIX—16-4-70), 201-05.
- Min. Steel and H. E. (XXXIX—17-4-70), 230-34.

## GHOSH, SHRI PARIMAL

- Circular Railway in Calcutta. (C.A.)' (XL—23-4-70), 218-21.
- Proclamation re: West Bengal (Res.) (XXXVIII—30-3-70), 267-70.
- West Bengal Budget, 1970-17: General Dis. D. G. on Account (1970-71) D. S. G. 1969-70, (XXXVIII—30-3-70), 267-70.

## GIRJA KUMARI, PARIMAL

- Applications pending with Karol Bagh Telephone Exchange, Delhi for Telephone, connection. (XLI—14-5-70), 212.
- Mode of selection for admission to residential public schools under merit scholarship scheme. (XLI—15-5-70), 170-81.
- Progress of Construction of Idgah Telephone Exchange, Delhi. (XLI—14-5-70), 213.
- Residential public schools under merit scholarship scheme. (XLI—15-5-70), 179-80.

## GOPALAN, SHRI A. K :

- Acquisition of land for precision instruments factory in Kerala. (XLI—12-5-70), 97-98.
- Additional assistance to Kerala for Kuttiaid and Pamaba irrigation Project. (XXXIX—8-4-70), 93.
- Air Freight concession to Cotton Handloom Textiles. (XXXVII—13-3-70), 109-10.
- Alleged Discrimination by Fifth Finance Commission against Southern States (XXXIX—6-4-70), 106-07.
- Amendment of the Constitution for land reforms. (XXXVII—12-3-70), 74-76.
- Appointment of Sales Assistant in the Ministry of Food and Agriculture Community Development and Cooperation. (XXXIX—9-4-70), 77-78.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Avenues for promotion for clerks in the army ordnance corps. (XLI—13-5-70), 187.

## GOPALAN, SHRI A. K.—Contd.

- Ban on continuance of retired officials in extra departmental postal service. (XLI—7-5-70), 151.
- C. R. P. in Kerala. (XXXVI—27-2-70), 27-28.
- Central aid for settlement of repatriates in Tamil Nadu. (XXXVII—5-3-70), 90-92.
- Cochin office of Tea Board. (XXXVIII—25-3-70), 107-08.
- Complaints received against Officials of Marmugao Port Trust. (XXXIX—10-4-70), 173.
- Conversion of Trivandrum-Ernakulam metre-gauge line into Broad-gauge. (XXXVI—24-2-70), 145-46.
- Crisis in Cashew Industry in Kerala (XXXVII—10-3-70), 70-71.
- Crisis in Handloom Industry in Kerala due to rise in price of Cotton-Yarn. (XXXIX—8-4-70), 95.
- Crisis in Textile Industry in Tamil Nadu. (XXXVI—25-2-70), 59-60.
- Decline in exports of Coir and Coir goods. (XXXVI—25-2-70), 170.
- Delay in disbursement of Loans by I.F.C. (XXXVI—2-3-70), 33-34.
- Delay in import of mercury. (XXXVI—25-2-70), 167.
- Demand of Financial assistance by States to pay higher salaries and D. A. to State Government Employees. (XXXVI—2-3-70), 102.
- Demand for raised platform at Kotikulam Cannanore District (Kerala). (XXXVI—3-3-70), 78-79.
- Departmental Promotion in A. I. R. (XL—23-4-70), 205.
- Development of Petro-Chemicals Complex in Cochin. (XXXIX—6-4-70), 40-41.
- Employees of Customs Department at Cochin and Calcutta. (XLI—18-5-70), 221.
- Engineering Goods Exports. (XXXVII—18-3-70), 95-96.
- Eviction of families from Ernakulam for Fertilizer and Petro-Chemical Complex (XXXVI—23-2-70), 81-82.
- Excise duty on iron safes. (XLI—11-5-70), 129-30.
- Export Duty on Coir Yarn. (XXXIX—8-4-70), 94-95.
- Export of Marine Products. (XXXIX—8-4-70), 95-96.

## GOPALAN, SHRI A. K.—Contd.

- Export Trade. (XXXVII—18-3-70), 101-02.
- Extension of free time for loading timber into Wagons. (XXXVI—3-3-70), 50.
- Financial Assistance to Shiv Sena. (XXXVII—13-3-70), 146.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15-21.
- Foreign training for a lady production Assistant as a compere. (XXXVII—5-3-70), 121-22.
- Forward trading in Shares. (XXXVI—23-2-70), 108-09.
- Grants given by Indian Council of Social Science Research. (XXXVII—13-3-70), 123.
- Grant of Bonus to Coffee/Tea Board employees. (XXXVIII—25-3-70), 108.
- Grant of leave to muster roll employees of Geological Survey of India. (XXXVII—16-3-70), 130-31.
- Growth rate in the National Economy. (XXXVI—2-3-70), 115-16.
- Implementation of recommendations of coal wage Board. (XXXVII—5-3-70), 31-32.
- Increase in rice quota for Kerala. (XXXVI—26-2-70), 213.
- Introduction of Employees Provident Fund and E.S.I. Schemes in Cashew Industry in Kerala. (XXXVI—26-2-70), 213-14.
- Investigation survey for Irrigation Programme at Agaralam Farm. (XL—23-4-70), 210.
- Kerala Grandha Sala Sangham, Trivandrum. (XLI—15-5-70), 96.
- Kerala Minister's Broadcast on 22nd January 1970. (XXXVII—12-3-70), 48-49.
- Memorandum by Trichur railway porters' union. (XLI—5-5-70), 154-55.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 22-25.
- Nationalisation of Foreign owned tea plantations in Kerala. (XL—29-4-70), 174-75.
- Opportunity to broadcast over AIR Trivandrum by President, Road Transport Corporation Employees' Association. (XXXVII—12-3-70), 111-12.
- Over-bridge at Alwaye Railway Station. (XXXVI—24-2-70), 145.
- Over-bridge at level crossing near Telli-cherry Railway Station (Southern Railway). (XXXIX—7-4-70), 75.

**GOPALAN, SHRI A. K.—Contd.**

- Over-bridge near level crossing at Thalankarapattikunnu, Kasaragod (Kerala) Southern Railway. (XL—21-4-70), 183.
- Pay scale of moulders in Geological Survey of India. (XXXVII—16-3-70), 129-30.
- Performance of Indian Teams in International Hockey Tournament. (XXXVII—13-3-70), 127-28.
- Pre-Degree Examination of Kerala. (XXXVI—27-2-70), 138.
- President's assent to West Bengal and Kerala Govt.'s Bills on compulsory recognition of Trade Unions. (XXXVII—9-3-70), 106.
- Printing of Text Books under Indo-American Text-book programme. (XXXIX—17-4-70), 157.
- Production of Electronic Components. (XXXIX—8-4-70), 87.
- Promotion of L.D.Cs. serving in Army as U.D.Cs. (XXXVII—4-3-70), 109-10.
- Purchase of Aircrafts for Air Corporation. (XXXVII—9-3-70), 49.
- Recognition of provisional revolutionary Government in South Vietnam. (XXXVII—4-3-70), 40.
- Refugees settled in casgaon rehabilitation project, Adilabad District, Andhra Pradesh. (XXXVII—12-3-70), 108-09.
- Reinstatement of Central Government Employees. (XXXVI—27-2-70), 87-88.
- Representation of Cooperative Societies on Coir Board. (XXXVI—25-2-70), 169-70.
- Request by Kerala Govt. to Include Beedies in purchase Programme of army purchase organisation. (XXXIX—8-4-70), 93-94.
- Scheme for giving Telephones on Partnership Basis. (XXXVII—5-3-70), 122-23.
- Scheme for training in tailoring and needle work to Harijan Boys and Girls of Kerala. (XXXVII—17-3-70), 75-76.
- Scholarship for Students of Low-Income Group. (XXXVI—3-3-70), 59-60.
- Secret reserves of Nationalised Banks. (XL—27-4-70), 50-51.
- Seminar on Agricultural Financing by Commercial Banks held in Patna. (XL—27-4-70), 193-95.
- Separate Financial Corporation to assist small scale Industries for harijans in Kerala. (XXXVII—17-3-70), 37.
- Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31.

**GOPALAN, SHRI A. K.—Contd.**

- Settlement of Bonus issue in Kolar Gold Mines. (XXXVI—23-2-70), 82-83.
- Shifting of PVS Beedi Factory from Kerala to Mysore State. (XL—30-4-70), 73-74.
- Special pay to Government employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 120.
- Starting of a Cashew Research station by Kerala State Cashew Development Corporation. (XXXVI—26-2-70), 56-57.
- Supply of tankers of Japanese ship yards (XLI—15-5-70), 176.
- Supply of uniforms to Railway Staff (XXXVII—10-3-70), 93.
- Survey for Gold Lodes in Wynad Region and Nilgiris (TamilNadu). (XL—27-4-70), 196-97.
- Survey for Iron ore Deposits at Cheruppa (Kerala). (XXXVII—9-3-70), 322.
- Suspension of Leaders of Indian Oil Workers' Union by Calcutta Branch of Indian Oil Corporation. (XXXVIII—30-3-70) 66.
- Teleprinter service at Trivandrum Railway Station. (XXXVI—24-2-70), 132.
- Tourist Traffic to Thekkady (Kerala) wild life sanctuary. (XXXIX—17-4-70), 125-29.
- Tribal Research Institution in Kerala (XXXVII—17-3-70), 77-78.
- Use of boats in Periyar lake. (XL—24-4-70), 171.
- Waiting Rooms for Upper Class Passengers at Kottikulam Railway Station (Cannanore Distt.). (XXXVI—3-3-70), 81-82.
- Working of Indo-Norwegian Project for Exploratory Fishing on Kerala Coast (XXXVI—26-2-70), 214-15.

**Debates****Obituary Reference :**

- Death of Shri L. S. Bhatkar. (XXXVI—20-2-70), 37.
- Death of Shri M. K. Jinachandran. (XXXVI—20-2-70), 37.
- Death of Shri S. R. Rane. (XXXVI—20-2-70), 37.

**GOPALAN, SHRI P. :**

- 16 bodies found near Seipur-Colliery in Asansol (West Bengal). (XXXIX—10-4-70), 10.
- Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 17-19.

## GOPALAN, SHRI P.—Contd.

- Agro-Industrial Complex in U.P. (XXXVII—18-3-70), 91-92.
- Air Freight concession to Cotton Handloom Textiles. (XXXVII—13-3-70), 109-10.
- Alleged Discrimination by Fifth Finance Commission against Southern States. (XXXIX—6-4-70), 106-07.
- Alleged misbehaviour of A.I.R. Officers. (XXXVII—5-3-70), 106-07.
- Amendment of Constitutional provision regarding time gap between two sessions of a State Assembly. (XXXVI—27-2-70), 57-58.
- Andhra-Tamil Nadu Boundry Dispute. (XXXIX—17-4-70), 47-48.
- Application fee for Telephone connection. (XXXVII—5-3-70), 121.
- Appointment of Sales Assistant in the Ministry of Food and Agriculture Community Development and Cooperation. (XXXIX—9-4-70), 77-78.
- Asian non-aligned Nations Conference held in Colombo in March, 1970. (XXXIX—8-4-70), 7.
- Ban on continuance of retired officials in extra-departmental postal service. (XLI—7-5-70), 151.
- Ban on export of rosewood and figured laurel wood. (XXXVI—25-2-70), 166-67.
- C. R. P. in Kerala. (XXXVI—27-2-70), 27-28.
- Complaints against C. S. I. O. and C. S. I. R. (XXXVIII—24-3-70), 106.
- Construction of quarters for the staff of Customs Department, Cochin. (XLI—4-5-70), 223.
- Crisis in Handloom Industry in Kerala due to rise in price of Cotton-Yarn. (XXXIX—8-4-70), 95.
- Delicensing of Marketing of fertilizer consumptions. (XXXVI—26-2-70), 68.
- Demand for raised platform at Kotikulam, Cannanore District (Kerala). (XXXVI—3-3-70), 78-79.
- Deployment of C.R.P. and B.S.F. in States (XXXVII—13-3-70), 15-18.
- Development of Petro-Chemicals Complex in Cochin. (XXXIX—6-4-70), 40-41.
- Directive issued to De-nationalised Banks by Reserve Bank of India. (XXXVII—9-3-70), 22-28.
- Donations to Political Parties by Companies. (XXXVI—24-2-70), 223-24.

## GOPALAN, SHRI P.—Contd.

- Eligibility of Class IV staff of P & T Civil wing for promotion in Class III Clerical Cadre. (XLI—23-4-70), 204.
- Entry of East African Indians in Britain. (XXXVII—11-3-70), 46-47.
- Facilities for Nepalese trade at Indian port S. (XLI—8-5-70), 57.
- Fall in the Off-Take of fertilizers. (XXXVII—5-3-70), 21-22.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin (XXXIX—9-4-70), 15-21.
- Foreign companies engaged in Internal Trade. (XXXVI—24-2-70), 91-92.
- Foreign training for a lady production Assistant as a compere. (XXXVII—5-3-70), 121-22.
- Forfeiture of property as Penalty for Tax Evasion. (XXXVI—2-3-70), 86.
- Forward trading in Shares. (XXXVI—23-2-70), 108-09.
- Government officials's visit to Residence of Nawab of Rampur. (XLI—18-5-70), 227.
- Grant of Bonus to Coffee/Tea Board employees. (XXXVIII—25-3-70), 108.
- Growth rate in the National Economy. (XXXVI—2-3-70), 115-16.
- Iddikki Project. (XLI—29-4-70), 30.
- Income-tax Assessments. (XXXVII—9-3-70), 337.
- Increase in rice quota for Kerala. (XXXVI—26-2-70), 213.
- India's per capita Income. (XXXVII—4-3-70), 77.
- India's poor performance in world export trade during 1969. (XLI—20-5-70), 51-52.
- Indianisation of Foreign Capital. (XXXIX—13-4-70), 9, 10.
- Indo-British Trade Talks. (XXXVII—18-3-70), 89.
- Introduction of Central Industrial Security Force for Cochin Division of F.A.Q.T. (XXXIX—6-4-70), 91-82.
- Introduction of Electric Trains in Kerala. (XXXVI—3-3-70), 4.
- Introduction of Employees Provident Fund and E.S.I. Schemes in Cashew Industry in Kerala. (XXXVI—26-2-70), 213-14.
- Introduction of new ideas in Training system for officers and jawans. (XXXVI—25-2-70), 166.



## GOPALAN, SHRI P.—Contd.

- Investigation survey for Irrigation Programme at Aaralam Farm. (XL—23-4-70), 210.
- Kerala Chief Minister's press Conference Broadcast over AIR, Trivandrum. (XX—XVII—12-3-70), 97.
- Kerala Minister's Broadcast on 22nd January, 1970. (XXXVII—12-3-70), 48-49.
- Kerala Transport Strike. (XL—30-4-70), 84-85.
- Licence to Birlas for Building a fertilizer Factory in Goa. (XXXVI—23-2-70), 198.
- Machinery for co-ordination between various State Financial Corporations with Industrial Finance Corporation. (XXXVI—23-2-70), 100-02.
- Memorandum by Trichur railway porters' union. (XLI—5-5-70), 154-55.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—10-3-70), 7.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 22-25.
- New method of deep sea fishing at Mandapam and Alleppy, Cochin. (XLI—7-5-70), 6.
- Non-banking operation undertaken by nationalised Banks. (XL—4-5-70), 220-21.
- Over-bridge at level crossing near Tellicherry Railway Station (Southern Railway). (XXXIX—7-4-70), 75.
- Over-bridge near level crossing at Thalankarapatikunnu, Kasaragod (Kerala) Southern Railway. (XL—21-4-70), 185.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70), 27.
- Payment of extra money for Chief Producer of AIR. (XXXVII—5-8-70), 141-42.
- Payment of royalties to Scientists in C.S.I.O. and G.S.I.R. for new Designs and Inventions. (XXXVII—19-3-70), 51-52.
- Pending Applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-70), 2-7.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Propagation of Casteism over A.I.R. (XXXVII—5-3-70), 150-51.
- Promotion of L.D.Cs. serving in Army as U.D.Cs. (XXXVII—4-3-70), 109-10.
- Promotion to clerks Grade I in Northern Railway Traffic Account Office Delhi Kishanganj. (XXXVII—10-3-70), 108-09.

## GOPALAN, SHRI P.—Contd.

- Proposed relaxation in the terms of foreign collaboration. (XLI—19-5-70), 53-54.
- Regularisation of muster roll employees in Geological Survey of India. (XXXVII—16-3-70), 99.
- Reinstatement of Central Government Employees. (XXXVI—27-2-70), 87-88.
- Representation from crew of the ship M.V. "Indian Triumph" re : Insulting Treatment by Shipping Master in U.S.S.R. (XXXVIII—24-3-70), 192-93.
- Request by Kerala Govt. to Include Beedies in purchase Programme of Army purchase organisation. (XXXIX—8-4-70), 93-94.
- Scheme for training in tailoring and needle work to Harijan Boys and Girls of Kerala. (XXXVII—17-3-70), 75-76.
- Scheme to print low priced Text-books for Colleges. (XXXIX—17-4-70), 157.
- Secret reserves of Nationalised Banks. (XL—27-4-70), 50-51.
- Separate Financial Corporation to assist small scale Industries for Harijans in Kerala. (XXXVII—17-8-70), 37.
- Setting up of Expert Committee on Polytechnic Education. (XXXVII—9-3-70), 38.
- Shifting of PVS Beedi Factory from Kerala to Mysore State. (XL—30-4-70), 73-74.
- Shortage of pig Iron for Foundry Industry. (XXXVI—3-3-70), 30-31.
- Special Compensatory Allowance to Government Employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 125.
- Stay of an Assistant Accounts officer at one place in Air Force Accounts. (XLI—18-5-70), 201.
- Suggestions for improving the working of CSIR. (XXXVIII—24-3-70), 191-92.
- Suggestion regarding production of school text-books on All-India Basis. (XXXVII—9-3-70), 126.
- Supply of Rice to Kerala. (XXXVI—26-2-70), 80.
- Supply of uniforms to Railway Staff. (XXXVII—16-3-70), 95.
- Survey for Gold Lodes in Wynad Region and Nilgiris (TamilNada). (XL—27-4-70), 196-97.
- Suspension of LIC employees. (XXXVII—16-3-70), 41.
- Talks with Indonesia on interference by outsiders in Asian Affairs. (XLI—6-5-70), 3-4.

**GOPALAN, SHRI P.—Contd.**

Use of C.R.P. and B.S.F. for suppression of Naxalities. (XL—1-5-70), 27.

Waiting Rooms for Upper Class Passengers at Kottikulam Railway Station (Cannanore Distt.) (XXXVI—3-3-70), 81-82.

Wastage in Engineering Design Talent (XXXVII—13-3-70), 118-19.

*Debates*

Banking Companies (Acquisition and Transfer of Undertakings) Bill—(Consid. Cl.) (XXXVIII—24-3-70), 572-73, 625.

D. G. 1970-71 Min. of H.A. (XXXVIII—2-4-70), 240-45.

D.S.G. (General) 1969-70. (XXXVIII—25-3-70), 225-28.

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (CA). (XL—4-5-70), 245-48.

Reported decision of USSR to supply tank to Pakistan (CA). (XXXIX—8-4-70), 176.

Reported Naxalite activities in Assam (CA). (XXXIX—9-4-70), 172.

Reported statement by General Cariappa advocating imposition of military rule in India, (CA). (XXXVII—13-3-70), 236-38.

**GOPALAN, SHRIMATI SUSEELA :**

Additional assistance to Kerala for Kuttiadi and Pamba irrigation Project. (XXXIX—8-4-70), 93.

Alleged Discrimination by Fifth Finance Commission against Southern States. (XXXIX—6-4-70), 106-07.

Alleged misbehaviour of A.I.R. Officers. (XXXVII—5-3-70), 106-07.

Appointment of Collector in Department of Customs and Central Excise, Cochin. (XLI—18-5-70), 222.

Amendment of Indian Telegraphs Act. (XXXVI—26-2-70), 218-19.

Blindness cases in India. (XXXVI—23-2-70), 56-58.

Boats in Thekkady wild life sanctuary (Kerala). (XL—24-4-70), 171.

Cloth mills set up in Foreign countries by Birla Group of Industries. (XXXVII—11-3-70), 85.

Cochin office of tea board. (XXXVIII—25-3-70), 107-08.

**GOPALAN, SHRIMATI SUSEELA—Contd.**

Conversion of Trivandrum-Ernakulam metre gauge line into Broad-gauge. (XXXVI—24-2-70), 145-46.

Creation of All-India Services. (XL—1-5-70), 13.

Crisis in Cashew Industry in Kerala. (XXXVII—10-3-70), 70-71.

Decline in exports of Coir and Coir goods (XXXVI—25-2-70), 170.

Defaulting Concerns in the list of I.F.C. (XXXVI—2-3-70), 43-45.

Demand by Tamil Nadu Government to provide for representation to States in Parliament on the basis of 1951 census. (XL—21-4-70), 61.

Donations to Political Parties by Companies (XXXVI—24-2-70), 223-24.

Disappearance of Tigers from Thekkady Wild Life Sanctuary. (XXXIX—17-4-70), 155-56.

Expenditure on EXPO-70 to be held in Japan. (XXXVII—18-3-70), 40-41.

Export Duty on Coir Yarn. (XXXIX—8-4-70), 94-95.

Export of Marine Products. (XXXIX—8-4-70), 95-96.

Facilities for Nepalese trade at Indian ports. (XLI—8-5-70), 57.

Financial Assistance to Shiv Sena. (XXXVII—13-3-70), 146.

Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin (XXXIX—9-4-70), 16-21.

Formation of an Indian Medical and Health Service (XXXVIII—24-3-70), 100-01.

Grant by I.O.C. of Dealership of Petrol Pumps to Unemployed Engineers. (XXXVI—23-2-70), 37-38.

Harijans operated for vasectomy in Kundari Village, U.P. (XXXIX—13-4-70), 86-87.

Import of Edible oils. (XXXVII—5-3-70), 13.

Increase in number of merit scholarships for admission to Public Schools. (XXXVII—9-3-70), 214.

India's poor performance in World export trade during 1969. (XLI—20-5-70), 51-52.

Industrial disputes in the country during 1969. (XXXIX—9-4-70), 154-55.

Injuries due to Electric shock to A.I.R. Mechanics at Delhi. (XXXVII—5-3-70), 136-37.

**GOPALAN, SHRIMATI SUSEELA—Contd.**

- Instrumentation Ltd., Palghat, Kerala. (XXXVII—10-3-70), 68.
- International Airport at Cochin. (XXXVI—27-2-70), 41.
- Introduction of Employees provident fund and E.S.I. Schemes in Cashew Industry in Kerala. (XXXVI—26-2-70), 213-14.
- Kerala Chief Minister's Press Conference Broadcast over AIR, Trivandrum, (XXXVII—12-3-70), 97.
- Kerala Grandha Sala Sangham, Trivandrum\* (XLI—15-5-70), 96.
- Kerala Transport Strike. (XL—30-4-70) 84-85.
- Low production of Flasks. (XXXVII—4-3-70), 90.
- M. Ps. reaction to Broadcasts of Chief Ministers and other Leaders. (XXXVII—12-3-70), 95.
- Machinery for co-ordination between various State Financial Corporations with Industrial Finance Corporation. (XXXVI—23-2-70), 100-02.
- Manufacture of Printing Machinery by Hindustan Machine Tools Ltd. (XXXVI—3-3-70), 38.
- Merit scholarship examination for admission to Residential Public Schools. (XXXVII—9-3-70), 212.
- Molestation of woman by armymen in Puri-Howrah express. (XXXVIII—24-3-70), 269.
- New method of deep sea fishing at Mandapam and Alleppy, Cochin. (XLI—7-5-70), 4.
- Observance of silence hours to increase efficiency in Offices of Railway Ministry. (XLI—5-5-70), 154.
- Over-bridge at Alwaye railway Station. (XXXVI—24-2-70), 145.
- Over-bridge near level crossing at Thalakkapatikunnu, Kasragod (Kerala) Southern Railway (XL—21-4-70), 183.
- Pending Applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-70), 2-7.
- Pilot project of Sandwich course in Engineering Colleges and Polytechnics. (XXXVII 9-3-70), 142.
- Propagation of Gasteism over A.I.R. (XXXVII—5-3-70), 150-51.
- Quarters for the employees of Customs department. Cochin. (XL—4-5-70), 222-23.

**GOPALAN, SHRIMATI SUSEELA—Contd.**

- Refusal by a Scientist to accept Republic Day Award. (XXXVII—10-3-70), 72-73.
- Reinstatement of Customs Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—13-4-70), 78-79.
- Reinstatement of P & T Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—9-4-70), 75.
- Rejection of the recommendations made by the Textile Organisation Committee. (XXXIX—8-4-70), 114.
- Report of Committee on Prevention of Pilferage of Drugs. (XL—27-4-70), 195-96.
- Report of Committee on Tax Evasion. (XXXVI—2-3-70), 122-23.
- Representation of Cooperative Societies on Coir Board. (XXXVI—25-2-70), 169-70.
- Reversion of sub-heads in F.T.A. Office Delhi (Western Railway), (XXXVII—10-3-70), 94.
- Selection grade II posts of All India Radio. (XXXVII—12-3-70), 96.
- Separate Electorate for Scheduled Castes and Scheduled Tribes. (XXXVI—3-3-70), 79.
- Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 1-4.
- Special Compensatory Allowance to Government Employees in Andaman and Nicobar Islands. (XXXVII—9-3-70), 125.
- Special Training to Harijan Boys at Shipbuilding Yard, Visakhapatnam. (XXXVII—17-3-70), 75.
- Staff in Tea Board. (XLI—6-5-70), 152-53\*
- Starting of a Cashew Research station by Kerala State Cashew Development Corporation. (XXXVI—26-2-70), 56-57.
- Subsidy on coir goods exports. (XXXVII—11-3-70), 37.
- Survey for Iron ore Deposits at Gheruppa. (Kerala). (XXXVII—9-3-70), 322.
- Suspension of LIC employees. (XXXVII—16-3-70), 41.
- Technological Policy Statement. (XXXVII—4-3-70), 72.
- Tourist Traffic to Thekkady (Kerala) wild life sanctuary. (XXXIX—17-4-70), 125-26.
- Training programme for SSLC Examination, passed evictees for jobs in Cochin Fertilizer project. (XXXVII—9-3-70), 291.

**GOPALAN, SHRIMATI SUSEELA—Contd.**

Tribal research Institution in Kerala (XXXVII—17-3-70), 77-78.

Use of boats in Periyar lake. (XL—24-4-70), 171.

Waiting Rooms for Upper Class Passengers at Kotikulam Railway Station (Cannanore Distt.) (XXXVI—3-3-70), 81-82.

Wig trade and its exports. (XXXVI—25-2-70), 167-68.

*Debates*

Annual Reports of University Grants Commission (M) (XLI—12-5-70), 293-98.

D.G., 1970-71 :

Min. Foreign Trade. (XXXIX—10-4-70), 246-49.

University Grants Commission (Amendment) Bill; Consid. as passed by R.S. (XLI—12-3-70), 293-98.

**GOVIND DAS, DR. :**

Barkar Committee's report on cow slaughter. (XXXVII—12-3-70), 96-40, 46.

*Debates*

Finance Bill, 1970 :

Motion to pass, as amended. (XLI—6-5-70), 344-45.

President's Address (M). (XXXVI—26-2-70), 267-78.

Press Council (Amendment) Bill :

Consid. as passed by R. S. (XXXVIII—30-3-70), 388-90.

**GOWD, SHRI GADILINGANA :**

A.I.R. Employees' Memorandum. (XXXIX—9-4-70), 99-100.

Abrogation of Article 370 of the Constitution (XXXVI—27-2-70), 177.

Acquiring of copyright from USA and UK for translation of books in India. (XLI—15-5-70), 132-33.

Action against defaulters of employees provident fund. (XLI—14-5-70), 63.

Address by Shri Tata At Golden Jubilee Conference of Associated Chambers of Commerce and Industry. (XXXVI—25-2-70), 175.

Agreement for supply of wheat by Australia (XXXIX—16-4-70), 97.

Agreement with Iran for supply of crude oil to Madras Refinery. (XXXIX—20-6-70), 114.

**GOWD, SHRI GADILINGANA—Contd.**

Agricultural Wealth Tax. (XXXIX—13-4-70), 199.

Agricultural universities. (XXXVIII—26-3-70), 181-82.

Agro-Industrial Complex in U.P. (XXXVII—18-3-70), 91-92.

Allegations regarding Akali Leaders having contacts with Pakistan. (XXXVIII—24-3-70), 224-25.

Allotment of Land in the Union Territory of Delhi on priority basis. (XXXIX—13-4-70), 139-40.

Allotment of plots to MPs. (XXXIX—20-4-70), 134-35.

Armed Mizos entering India from East Pakistan side. (XXXVII—19-3-70), 78-79.

Arms received by India from Sweden. (XL—22-4-70), 106.

Army firing Range at Tughlakabad. (XL—22-4-70), 105.

Arrangements to meet demand of quality processed iron ore. (XLI—11-5-70), 106-09.

Ashram type of Education for Tribal Children. (XL—26-4-70), 84.

Assault on Officers of Birla Concerns in Calcutta. (XXXIX—71-4-70), 150-51.

Attack by Pakistanis at Padamamala village in Krishnanagar (West Bengal). (XL—1-5-70), 124-25.

Baisakhi pilgrims shadowed by Pakistan police. (XLI—13-5-70), 111.

Better Farm methods. (XXXVI—26-2-70), 146.

Border Roads Development Board. (XXXVI—25-2-70), 174.

British survey of Unemployment in India (XXXVII—5-3-70), 69.

CBI probe into Ratable value of Cinemas in Delhi. (XXXVII—9-3-70), 433.

C.G.H.S. Dispensary in Naraina Colony, New Delhi. (XL—27-4-70), 109-10.

Cancellation of Treaties by Thailand with India. (XL—22-4-70), 34.

Case of Goverdhan Das Soni versus Shri Nathu Ram Mirdah. (XL—28-4-70), 77.

Charges of Corruption against Central Government Employees. (XXXIX—17-4-70), 151.

Chinese plans for NEFA. (XLI—15-5-70), 88.

## GOWD, SHRI GADILINGANA—Contd.

- Closure of some post offices in villages (XXXVIII—26-3-70), 70-72.
- Commission of Cyclone Warning Radar at Visakhapatnam. (XXXVII—13-3-70), 100.
- Compulsory Housing Plan for Industrial Employees. (XXXVII—5-3-70), 92.
- Conduct of West Bengal Officials during United Front Regime. (XL—1-5-70), 122.
- Conference on wild life problems. (XXXVIII—26-3-70), 91-92.
- Constitution of an Autonomous Atomic Power Authority. (XXXVII—18-3-70), 131-32.
- Construction of flats in Minto Road area, New Delhi. (XLI—18-5-70), 173.
- Contest sponsored by a Foreign Airline (XXXVIII—24-3-70), 141-42.
- Corneas donated by Ceylon. (XXXVI—2-3-70), 111.
- Creation of Ex-Cadre post of a resident Representative in Delhi office of Hindustan Steel Ltd. (XXXIX—7-4-70), 108-09.
- Criticism of Govt. for Checking the growth of Private Sector. (XXXIX—7-4-70), 109.
- Deaths due to Food Poisoning. (XXXVII—9-3-70), 367.
- Death of an Indian Official in Trinidad Embassy. (XXXVII—18-3-70), 129-31.
- Delay in installation of transmitters Rajkot and Calcutta. (XLI—14-5-70), 159-60.
- Demand by Central Secretariat Employees for cancellation of examinations. (XXXVI—27-2-70), 176.
- Demand for Central Takeover of Tata concerns in Jamshedpur. (XXXVI—24-2-70), 186-87.
- Demand for increase in Budgetary Grant of University Grants Commission. (XLI—8-5-70), 55.
- Demand for land reforms. (XLI—14-5-70), 93.
- Demand for revision of allocation for oil exploration in Fourth Plan. (XXXVII—16-3-70), 84-85.
- Demands of employees of Food Corporation of India (XXXIX—16-4-70), 96.
- Demand of the workers of Kolar Gold Mines. (XXXVI—23-2-70), 172.
- Detention of Amritsar Bound Punjab Mail at Lucknow and loot by Military Personnel. (XXXVI—3-3-70), 65-66.

## GOWD, SHRI GADILINGANA—Contd.

- Difficulties of private Industrialists in Setting up New Industries. (XXXVII—17-3-70), 79-80.
- Disappearance of Soviet Embassy official in New Delhi. 193-94.
- Discrimination between Class IV Staff and Doctors in acquiring quarters from General Pool. (XLI—18-5-70), 170.
- Distribution of atomic power to Rajasthan on commissioning of Atomic power station, Kotah. (XLI—20-5-70), 127.
- Distribution of books in schools by Soviet Embassy. (XL—29-4-70), 78.
- District telephone link between Delhi-Madurai. (XXXVII—12-3-70), 124-25.
- Dollar Counterfeit Case in Madras. (XXXVII—13-3-70), 108.
- Effect on footwear industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.
- Employment for jobless engineers in setting up of a satellite for communication purposes. (XL—29-4-70), 90-91.
- English Command words for N.C.C. in Tamil Nadu. (XL—29-4-70), 77-78.
- Enhancement of special pay of R.M.S. Employees by Board of Arbitration. (XLI—14-5-70), 180-91.
- Excavation of Historic Monument near Parana Qila, New Delhi. (XXXVI—27-2-70), 54.
- Expansion and growth of jute industry during Seventies. (XLI—6-5-70), 59.
- Export of Aluminium. (XXXVII—11-3-70), 63.
- Fire in Goods wagons on Ludhiana-Ambala line. (XLI—12-5-70), 133.
- Firing by east Pakistan side at Bamangola. (XXXVII—9-3-70), 96.
- First Annual Income Tax Report. (XXXVI—23-2-70), 170.
- Food poisoning case at Police academy at Mount Abu. (XLI—8-5-70), 45.
- Former Punjab Chief Minister's Statement re. delay in settlement of Chandigarh Issue. (XXXIX—10-4-70), 38.
- Functioning of Administrative Offices of Birla Group of Companies in Calcutta (XL—29-4-70), 85.
- Grant of lease to eligible squatters in Delhi (XLI—11-5-70), 108.

**GOWD, SHRI GADILINGANA—Contd.**

- Grant of more powers to States in respect of their economic development. (XLI—20-5-70), 70.
- Growth of extremist forces in Delhi. (XXXIX—17-4-70), 150.
- Holidays for Chowkidars of C.G.H.S. Dispensaries. (XLI—18-5-70), 171.
- Homoeopathic Central Council Bill. (XLI—18-5-70), 162.
- I.C.S./I.A.S. Officers in Hindustan Steel Ltd. (XXXVIII—31-3-70), 110.
- Idling away of time by senior civil servants (XL—24-4-70), 82.
- Increase in Membership of State Legislative Councils. (XXXIX—14-4-70), 76.
- Indian arms to Cambodia. (XLI—20-5-70), 111.
- Indian National Mine Workers Federation request for implementation of Coal Wage Board recommendations. (XLI—14-5-70), 123-24.
- Indo-British talks for Technological and Economic Cooperation. (XXXIX—7-4-70), 41-42.
- Indo-French Trade Agreement. (XLI—20-5-70), 47.
- Indo-German collaboration talks with Representatives of F.I.C.C.I. (XXXIX—14-4-70), 97.
- Indo-Yugoslavia visa agreement (XLI—13-5-70) 112.
- Interim relief for Central Government employees. (XLI—18-5-70), 172.
- International Conference for Bird Protection Migratory Animals and Pathological Survey. (XXXVII—12-3-70), 78.
- International Union for Conservation of Nature and Natural Resources. (XXXVI—26-2-70), 147.
- Invention of new Penicillin and its use in India. (XXXIX—20-4-70), 134.
- Jordan's support to Pakistan on Kashmir. (XL—22-4-70), 105.
- Kidnapping of West Bengal Minister. (XLI—15-5-70). 77-78.
- Land acquired at R. K. Puram for allotment to M.Ps. (XLI—18-5-70), 113.
- Law relating to registration of firms. (XL—21-4-70), 33-34.
- Levy on Industry to provide for better facilities in technical education (XXXVIII—24-3-70), 141.

**GOWD, SHRI GADILINGANA—Contd.**

- Liberalization of restrictions on movement of Transport Vehicles. (XXXIX—17-4-70), 149.
- Licences issued for Radios, Transistors and T.V. Sets. (XL—23-4-70), 127-28.
- Lighting strike by Locomotive Staff at Mughal Sarai Station. (XXXVII—17-3-70), 80.
- Liveries to Class IV Employees working in CGHS scheme (XLI—11-5-70), 109.
- Living Condition in the 'Katras' of Delhi (XXXIX—6-4-70), 92.
- Loan from Netherlands. (XXXVII—9-3-70), 317.
- Loan sanctioned by LIC to Municipal Committee for Water Supply and Drainage Schemes. (XL—4-5-70), 109-110.
- Maintenance of Public Telephones in Big Cities. (XLI—14-5-70), 187.
- Management of big Temples. (XXXVI—3-3-70), 60.
- Marxists undergoing Training in Chandigarh. (XXXIX—17-4-70), 64-65.
- Medical aid to Laos. (XXXIX—8-4-70), 49.
- Memorandum from General Secretary, Bangla Congress regarding fixing of ceiling on individual land holding in West Bengal (XLI—7-5-70), 41-42.
- Memorandum from Students working in D.M.S. (XXXVI—26-2-70), 146-47.
- Memorandum submitted by Jan Sangh deputation to the Prime Minister re. Rise in Prices of Essential Commodities (XL—4-5-70), 42-43.
- Memorandum to President for conference on prorogation of Legislatures. (XLI—8-5-70), 65.
- Method of detection of nuclear explosions. (XXXVII—18-3-70), 132.
- Methods of early detection of cancer in India. (XLI—11-5-70), 107-08.
- Method of recruitment to Class III Clerical posts in Department of tourism. (XL—24-4-70), 137.
- Move to Paralyse working of A.I.R. (XLI—14-5-70), 186.
- Murder of Rev. Father D'Costa in Garo hills district. (XLI—15-5-70), 116.
- Nagpur Bandh. (XXXVII—9-3-70), 239.
- Need for language technology. (XXXVI—27-2-70), 178.

GOWD, SHRI GADILINGANA—*Contd.*

- Need for More Air Services. (XL—1-5-70), 118.
- Objection by Rajasthan Government to Fixation of High Prices of Wheat. (XXXIX—9-4-70), 99.
- Opening of office by an Indian Firm in West Germany. (XLI—6-5-70), 113-14.
- Organisation of Shanti Sena. (XXXVII—9-3-70), 238.
- Pakistan's protest against alleged firing by Indian Border Security Force. (XXXVII—4-3-70), 133-34.
- Parkinson's Statement re. Industrial Development of India. (XXXIX—14-4-70), 110.
- Part-time Chairman of India Tourism Development Corporation. (XL—1-5-70), 123-24.
- Permission to students to refer to text books during Annual Examinations. (XXXVIII—24-3-70), 43.
- Plan For Strong Trade Unions to Improve Management Labour Relations. (XXXVIII—2-4-70), 35.
- Political platform for business community (XLI—15-5-70), 117.
- Prison Reforms. (XL—22-4-70), 149.
- Probe into Tax Structure. (XXXIX—20-4-70), 43-44.
- Production of quinine. (XLI—18-5-70), 172.
- Production of Steel. (XLI—12-5-70), 125-26.
- Production Strategy to meet growing Demand for Industrial Goods. (XXXVI—3-3-70), 27.
- Profit earned by Bhadravati Steel Project. (XLI—12-5-70), 133.
- Programme for regional cooperation at the economic commission for Asia and far east. (XLI—13-5-70), 35.
- Programme for Uplift of Poor Masses. (XXXVII—10-3-70), 42-43.
- Protection of Pay of Income Tax Officers. (XXXVIII—30-3-70), 160.
- Protest by Y. S. Secretary of States on Cultural Centre Closure Issuc. (XL—22-4-70), 121.
- Purchase of more buses by Delhi Transport Undertaking. (XLI—8-5-70), 69.
- Raising of age limit for recruitment of employees. (XLI—15-5-70), 116.

GOWD, SHRI GADILINGANA—*Contd.*

- Raising of sale and re-purchase prices of Units of Unit Trust of India. (XXXVI—2-3-70), 36-37.
- Raising of the maximum income limit under various slum clearance Scheme. (XL—4-5-70), 109.
- Recommendations of expert committee under United Nations Economic and Social Council re Higher Growth Rate for Developing areas. (XXXVIII—25-3-70), 34-35.
- Rehabilitation of Defence Personnel disabled during Indo-Pak conflict. (XXXVII—4-3-70), 70.
- Rehabilitation of Handicapped persons (XXXIX—14-4-70), 113.
- Remarks made by Lady Ursula Hicks British Economist. (XXXIX—6-4-70), 152-33.
- Removal of restrictions on imports of raw films and reduction in levy of duties (XL—29-4-70), 36.
- Removal of right of property from Part III of Constitution. (XXXVI—24-2-70), 118.
- Reorientation of loan policies by cooperatives. (XXXIX—16-4-70), 96.
- Report of Sub-Committee on Prevention of Pilferage of Drugs from Government Hospitals. (XXXIX—6-4-70), 117.
- Reported Statement by Governor R.B.I. re. Decentralization of decision making for Economic Progress. (XXXVI—23-2-70), 171-72.
- Restrictions on movement on Chinese Build Kathamandu—Kodari Road. (XXXIX—8-4-70), 96-97.
- Revision of depreciation rates for income assessment. (XXXVII—16-3-70), 149-51.
- Revision of pay scale of dressers in CGHS dispensaries. (XLI—11-5-70), 109-10.
- Role of Governors. (XXXVI—27-2-70), 177.
- Scarcity of steel in Punjab. (XXXVIII—31-3-70), 109.
- Scheme for effective involvement of the working class in Family Planning. (XXXVIII—30-3-70), 161.
- Scheme for eradication of pests and crop diseases in endemic areas under Fourth Plan period. (XLI—7-5-70), 121.
- Scheme for grant of loans to released Emergency Short Service Commissioned Officers. (XLI—6-5-70), 113.
- Scheme to give accommodation at concessional rates to artists. (XXXVIII—30-3-70), 160.

## GOWD, SHRI GADILINGANA—Contd.

Scheme to start Training Centres by Nationalised Banks. (XXXVI—2-3-70), 110-11.

Service conditions of Delhi University, Teachers. (XL—1-5-70), 67-68.

Setting up of a Commission on Prices, Costs and Tariff. (XXXVII—10-3-70), 66-67.

Setting up of autonomous Computers Department at Indian Institute of Science, Bangalore. (XXXIX—17-4-70), 82.

Setting up of dry farming board. (XLI—14-5-70), 186-87.

Shiv Sena activities. (XLI—15-5-70), 74-75.

Shortage of Aluminium. (XXXIX—13-4-70), 86.

Soviet Research Ship in Bay of Bengal for Development of Fisheries. (XXXIX—9-4-70), 78-79.

Speech of Chief Minister of Orissa on Leprosy, (XXXVIII—30-3-70), 79.

Statutory body to manage Delhi Transport Undertaking affairs. (XXXVII—9-3-70), 238.

Steps to achieve Fourth Plan Targets of Nitrogenous fertilizers (XXXVI—2-3-70), 111-12.

Steps to avoid Powerfamine. (XL—29-4-70), 91-92.

Steps to prevent polygamy prevalent in Urban India. (XXXVI—24-2-70), 187.

Strike Notice by Sugar Industry Workers' representatives. (XXXVII—12-3-70), 80-81.

Submission of representation by delegation of Mysore to the Ministry of Irrigation and Power for central technical clearance of Gavery project. (XLI—13-5-70), 111.

Suggestion made by India in inter-Governmental committee of world food programme regarding world wide food aid activities. (XLI—7-5-70), 122.

Supersonic Flight Plans discussed at International Conference held in New Delhi. (XL—1-5-70), 122-23.

Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.

Survey of Iron Ore Deposits in Mysore. (XXXIX—20-4-70), 110-11.

Taking over of import by Minerals and Metals Trading Corporation. (XXXVII—4-3-70), 53.

Taking over of private Tea Ware-houses in Calcutta. (XL—23-4-70), 54-55.

## GOWD, SHRI GADILINGANA—Contd.

Talks with the Members of British Select Committee on Immigration. (XXXVII—18-3-70), 131.

Teaching and Research in Applied Science. (XXXVII—13-3-70), 147-48.

Telephone dues outstanding upto 31-3-70. (XL—30-4-70), 120.

Trade Agreement with Poland. (XXXVI—25-2-70), 93.

Trade delegation to Italy. (XXXVII—11-3-70), 1-5.

Trade talks between Tatas and Australiana (XLI—20-5-70), 128.

Training-cum-production centre for Handicapped women at green Park, New Delhi. (XXXVIII—31-3-70), 144.

Training of Manipuri Youth in East Pakistan. (XXXVII—9-3-70), 111.

Training programme for Industrial and Agricultural Application of Liquid Petroleum Gas. (XXXIX—13-4-70), 38-39

Turkish business men trade delegation. (XL—22-4-70), 104.

Use of S.P.A. Bullets in Police Firings (XXXIX—10-4-70), 113.

Utilisation of Design Engineering Talents. (XXXVIII—24-3-70), 75-76.

Views of F.I.C.C.I. regarding Nationalisation. (XXXVIII—30-3-70), 97.

Wild Life Tourism in India. (XXXVII—13-2-70), 30-42.

Working of Medical Stores organisation (XL—27-4-70), 108-09.

## GOWDA, SHRI M. H. :

Arrest of Gang Counterfeiting Traveller Cheques in Bombay. (XXXVIII—24-3-70), 105-06.

IA Catavelle flight remained circling over Palam airport for over an hour. (XXXVIII—3-4-70), 138.

Labour problem in Farakka Barrage Project. (XXXVI—25-2-70), 75-76.

Nationalisation of Drug Industry. (XXXVI—23-2-70), 22-25.

Pending disputes in public undertaking (XLI—5-5-70), 75.

Proposal to convert free trade zone at Kandla into free port (XXXVII—18-3-70), 75-76.

Riots in Siliguri. (XXXVI—27-2-70), 162-63.



**GOWDA, SHRI M. H.—Contd.***Debates*

D.G., 1970-71—Deptt. Soc. Wel. (XL—29-4-70), 307-11.

**GOWDER, SHRI NAVJA :**

Celebration of Lenin Centenary at Aligarh University. (XLI—15-5-70), 47-48.

Central Assistance to Tamil Nadu for Banana cultivation. (XL—30-4-70), 157.

Complaints by directors of OGIR against the unfair treatment meted out to them by OGIR. (XXXVIII—3-4-70), 81-82.

Death of an Indian detainee in Colombo (XLI—13-5-70), 17.

Demand of Ferguson tractors in North India (XLI—5-5-70), 140-41.

Eradication of 'Golden Nematode' Disease affecting potato Cultivation. (XXXVII—12-3-70), 205.

Import of Indian goods into Italy through other countries. (XXXVII—11-3-70), 44.

Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.

India's per capita Income. (XXXVII—4-3-70), 77.

Khetri Copper Project. (XL—4-3-70), 60-61.

Loss of lead in U.K. Textile Market to Switzerland. (XXXVII—4-3-70), 200-01.

Mode of selection of Deputy Director (Technical) and Assistant Editor in headquarters of ICMR. (XLI—11-5-70), 213-14.

No-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.

Non-settlement of claims by LIC of certain persons who died near Vijayawada. (XXXIX—20-4-70), 198-99.

Opposition to the increase of excise duty on tea. (XXXVII—11-3-70), 189.

Production of Marine-diesel Engine. (XLI—6-5-70), 85-86.

Radio Telescope at Ootacammand. (XL—29-4-70), 62.

Registered private undertakings. (XLI—5-5-70), 64-66.

Reinstatement of employees of Cordite factory, Aruvankadu who participated in Sept. 1968 Strike. (XXXVII—11-3-70), 188-89.

Scarcity in Banaskantha district of Gujarat (XXXIX—16-4-70), 89.

**GOWDER, SHRI NAVJA—Contd.**

Show rooms set up in foreign countries. (XLI—13-5-70), 114.

Standardisation of hand-made carpets. (XLI—6-5-70), 84.

Supply of Soviet Equipments for Bokaro Project. (XXXVI—3-3-70), 170-71.

Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.

Talks with Yugoslavia's Foreign Minister on Non-aligned meet. (XLI—6-5-70), 83-84.

Thorium deposits in Tamil Nadu. (XLI—6-5-70), 85.

UNICEF Aid to Primary Health Centres. (XL—4-5-70), 139-40.

Use of Anti Rabies Vaccine in Public (XL—4-5-70), 63.

*Debates*

Railway Budget, 1970-71, General Discussion (XXXVII—9-3-70), 569-78.

**GOYAL, SHRI SHRICHAND :**

AIR programmes for infusion of spirit of bravery in people. (XLI—7-5-70), 112-13.

A.I.R. Programme for Voter's. (XLI—14-3-70), 54-55.

Abolition of Panchayat Samities in Punjab (XXXIX—9-4-70), 123-24.

Abolition of special privileges enjoyed by ICS Officers (XXXVIII—3-4-70), 36-37.

Abolition of wheat zones and other recommendations of Chief Ministers. (XXXIX—16-4-70), 22-28.

Achievement of production target at Khetri Copper Project. (XXXVI—23-2-70), 192-93.

Action against Globe Finance Company (XXXVII—9-3-70), 385.

Advantages to Employees serving in Nationalised Banks. (XL—27-4-70), 141.

Agitation by Rajasthan University Students (XXXVIII—24-3-70), 147.

Agreement between West German Firm and Hindustan Machine Tools Ltd, (XXXVII—10-3-70), 12-15.

All party Committee for considering Amendments in present Election Laws. (XXXVI—3-3-70), 42-43.

Allocation for Improvements of Katras in Delhi. (XXXVI—2-3-70), 75.

## GOYAL, SHRI SHRI CHAND—Contd.

- Allotment of plots to Share Holders of Dera Ismail Khan Co-operative House Building Society Ltd., Delhi. (XXXVI—23-2-70), 51-52.
- Amendment of Constitution Empowering Inter-state Council to deal with Centre-State disputes. (XXXVII—9-3-70), 108.
- Amendment to Representation of the People Act. (XLI—5-5-70), 1-5.
- Amendment to Representation of the People Act regarding Disqualification of a Minister from Candidature at election. (XXXVII—10-3-70), 54.
- Ammunition with Chinese Markings recovered from Nagas. (XXXVIII—25-3-70), 103-04.
- Amount of profit made by insurance companies. (XLI—11-5-70), 177-78.
- Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.
- Applications pending for Telephone Connections in Punjab and Haryana. (XXXIX—9-4-70), 124.
- Appointment of Boundary Commission for Punjab and Haryana. (XXXVI—27-2-70), 132-33; (XXXIX—10-4-70), 36.
- Approval of final draft Fourth Plan by Parliament. (XLI—13-5-70), 146.
- Areas included in food zones of Punjab and Haryana. (XXXIX—16-4-70), 79.
- Assessment of areas vulnerable to Earthquakes. (XXXIX—20-4-70), 159-60.
- Assistance to Gujarat State. (XXXVII—9-3-70), 305.
- Atomic Power Project at Kalpakam. (XL—22-4-70), 102.
- Benefit of Punjab pay scales to employees in Chandigarh. (XXXVIII—3-4-70), 169-70.
- Bifurcation of Punjab and Haryana High Court (XXXVIII—13-3-70), 59-60.
- Bye elections for Assembly seats in Haryana. (XL—28-4-70), 107.
- Bye-election to Lok Sabha from Hoshiarpur and Buldana Parliamentary constituencies. (XL—28-4-70), 111.
- Capacity of the Thermal Plant at BHATINDA. (Punjab). (XXXIX—8-4-70), 87.
- Chandigarh Compensatory Allowance to Central Government Employees. (XL—27-4-70), 24-28.
- Chandigarh local advisory committee. (XXXVIII—3-4-70), 169.

## GOYAL, SHRI SHRI CHAND—Contd.

- Colony for Kabaris in Chandigarh. (XLI—15-5-70), 125-26.
- Complaints against Colonisers of the Green fields Colony, New Delhi. (XXXVII—9-3-70), 300.
- Complaints against Partisanship of A.I.R. Broadcasts. (XXXVI—26-2-70), 129-30.
- Completion of Beas dam. (XLI—13-5-70), 144.
- Concern by F.I.C.C.I., on increasing Unemployment. (XXXVI—26-2-70), 137-38.
- Confirmation of stenographer and draftsmen on Northern Railway. (XL—28-4-70), 156.
- Construction of a Dam on river Yamuna (XLI—6-5-70), 41-42.
- Construction of small houses for Ministers (XL—4-5-70), 10-11.
- Conversion of All India Radio into a Corporation. (XXXVI—26-2-70), 118-19.
- Criticism of centre's policy by State Governors. (XXXVII—9-3-70), 111.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Delay in Starting work at Rakha Copper Project in Bihar. (XXXVI—23-2-70), 196.
- Demands by railway Employees' Organisations for Recognition of Unions, Category-wise. (XXXVIII—31-3-70), 119.
- Demand for declaration of Birthday of Guru Ravidas Ji as gazetted holiday. (XL—24-4-70), 111.
- Demand for deferring transfer of four districts from the jurisdiction of Punjab University, Chandigarh to the jurisdiction of Guru Nanak University, Amritsar. (XL—24-4-70), 42.
- Demand for increase in price of sugar. (XLI—7-5-70), 78-79.
- Demand for scrapping Section 408 of the Insurance Act. (XXXVIII—30-3-70), 174.
- Demands from Universities for their conversion into Central Universities. (XXXVIII—3-4-70), 46.
- Demands of Chandigarh Subordinate Service Federation. (XL—1-5-70), 142-43.
- Demands of more funds for research work by the Post Graduates Institute Chandigarh. (XLI—18-5-70), 165.

## GOYAL, SHRI SHRI CHAND—Contd.

- Departmental selection of Computer in Baroda House (Northern Railway). (XLI—12-5-70), 115-16.
- Deputation of All India Railway Commercial Clerks' Association. (XL—21-4-70), 163-64.
- Development of Chandigarh as a Tourist Centre. (XL—1-5-70), 143.
- Dharmasala for Attendants of Patients of post graduates Institute, Chandigarh. (XLI—18-5-70), 166.
- Disparity in Grades and allowances of employees of Chandigarh Union Territory (XXXVIII—3-4-70), 108.
- Drought-Affected Areas of Haryana. (XXXVIII—26-3-70), 210-11.
- Election petitions pending in High Courts/Supreme Court. (XLI—19-5-70), 39.
- Electrified/unelectrified villages of Punjab, Haryana, Jammu and Kashmir, Himachal Pradesh and Union Territory of Chandigarh. (XLI—20-5-70), 106-07.
- Evasion of income tax by the owners of tea gardens of Assam. (XXXVII—16-3-70), 120-21.
- Expenses on elections. (XLI—12-5-70), 63-64.
- Export from various States. (XLI—20-6-70), 107-08.
- Export of Handloom Products. (XXXVIII—1-4-70), 53.
- Export of Textiles from Haryana. (XLI—6-5-70), 137.
- Export Trade with U.S.A. (XXXVII—4-3-70), 171.
- Fall in imports. (XLI—6-5-70), 7.
- Fall in passenger Traffic. (XXXVII—17-3-70), 120.
- Finalisation of annual plan for 1970-71. (XLI—20-5-70), 105-06.
- Formation of a films Corporation. (XXXVII—12-3-70), 129.
- Forefeiture of plots allotted to Displaced Persons from West Punjab. (XL—30-4-70), 95-96.
- Fourth Plan outlay for Chandigarh. (XLI—6-5-70), 137-38.
- Gheras in West Bengal. (XXXVI—26-2-70), 45-46.
- Grant and loan to Haryana Government for construction of State Capital. (XXXVI—27-2-70), 57.
- Grant of increments to those absorbed as assistant permanent way Inspectors on Northern Railway. (XL—28-4-70), 128.

## GOYAL, SHRI SHRI CHAND—Contd.

- Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 21-22.
- Greater Autonomy to Telegana Region. (XXXVII—9-3-70), 227.
- Harassment of German Consul-General's Wife in Calcutta. (XXXVII—9-3-70), 112.
- Haryana Radio Station. (XXXVIII—26-3-70), 209-10.
- High Prices of Drugs. (XXXIX—20-4-70), 30-41.
- Housing loans for Chandigarh. (XXXVI—23-2-70), 195-96.
- Housing Schemes submitted by various States. (XXXIX—6-4-70), 53-55.
- Income tax office, Chandigarh. (XLI—11-5-70), 177.
- Increase in number of Parliamentary Constituencies and alteration in reserved constituencies. (XXXVIII—24-3-70), 65-66.
- Increase in rates of PP Telephone calls. (XLI—7-5-70), 40-41.
- India's per capita Income. (XXXVII—4-3-70), 77.
- Industrial Development of Chandigarh (XLI—19-5-70), 80-81.
- Industrial plots in Chandigarh. (XLI—19-5-70), 93.
- Introduction of helicopter Mail service during Fourth Five Year Plan. (XXXVII—12-3-70), 128.
- Layout plan of the Dera Ismail Khan Co-operative House Building Society Ltd., Delhi. (XXXVI—23-2-70), 52-53.
- Legislation for adoption of Children. (XXXVI—24-2-70), 217-19.
- Lowering of Age for franchise and Amendment of Election Law. (XXXVI—24-2-70), 44-45.
- Lifting of U.S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Longer hours of duty for clerks at Chandigarh Station. (XL—28-4-70), 112.
- Looting of passengers in Kumaun Express. (XXXIX—14-4-70), 7-12.
- Loss of export Market in Manganese (XXXVII—4-3-70), 63.
- Loss of life and property in Disturbances over Chandigarh issue. (XXXVI—27-2-70), 36.

## GOYAL, SHRI SHRI CHAND—Contd.

- Loss of property in Indo-Pak. conflict in Khem Karan and Ferozepur areas. (XL—30-4-70), 97-98.
- M.Ps.' reaction on Invalidated Bank Nationalisation Act Censored by AIR. (XXXVII—12-3-70), 112.
- Management of Bhakra Complex. (XXXV—II—4-3-70), 54.
- Manhandling of Assistant Permanent Way Inspector (Yard). Ghaziabad (Northern Railway). (XL—21-4-70), 87.
- Market in Singapore for Indian goods (XXXVIII—1-4-70), 6.
- Nationalisation of Foreign Companies. (XXXVII—9-3-70), 288.
- Nationalisation of Sugar industry in U.P. and its Constitutional Implications. (XXXVI—12-3-70), 55.
- Need based wage for Chandigarh. (XL—30-4-70), 37-38.
- Official language of Meghalaya State. (XLI—8-5-70), 30.
- Oil drilling operation in Saruinsar Lake in J & K State. (XXXIX—13-4-70), 195-96.
- Opening of a Medical College at Chandigarh. (XXXIX—6-4-70), 152-53.
- Opening of a school for children of Railway employees at Chandigarh. (XL—28-4-70), 112.
- Opening of branch office of S.T.C. in Singapore and East Asian countries. (XLI—6-5-70), 68.
- Opposition to automation on Railways. (XLI—19-5-70), 8.
- Outstanding amount of Income-Tax against Cinema Owners of Delhi. (XXXIX—6-4-70), 4.
- Ownership of newspapers. (XXXVIII—26-3-70), 38.
- Pak. Instigation to Punjab on Chandigarh issue. (XXXVIII—25-3-70), 103.
- Pak. War-postures against India on Eastern Wing. (XXXVI—25-2-70), 161-62.
- Pakistan's War preparations against India (XXXVIII—25-3-70), 37-38.
- Parks near shops and commercial establishments in Chandigarh. (XLI—15-5-70), 126-27.
- Pending cases of Income Tax in Chandigarh office. (XXXIX—20-4-70), 160.
- Permanent staff for Election Commission (XL—21-4-70), 92.

## GOYAL, SHRI SHRI CHAND—Contd.

- Pilot survey on health of workers in Rourkela Steel Plant. (XXXVIII—24-3-70), 253-54.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 39.
- Plan submitted by States for construction of Houses for judicial officers and Teachers in rural area. (XXXIX—13-4-70), 150-51.
- Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70), 21-22.
- Post-Graduate Institute of Medical Science and Research, Chandigarh. (XXXVIII—30-3-70), 175.
- Power generation in bhakra. (XL—30-4-70), 31-33.
- Preservation & Development of Mica ore for World Market. (XXXVII—9-3-70), 293.
- Production of quality rice in Punjab and Haryana. (XLI—14-5-70), 125-26.
- Production of Requirement of rice for 1970. (XLI—14-5-70), 126-27.
- Prospects of Rabi Crops in Punjab and Haryana. (XXXVIII—2-4-70), 77-78.
- Provision of Additional Newsprint. (XXXVII—5-3-70), 49.
- Provision of amenities for leader of opposition in Parliament. (XXXVIII—3-4-70), 165.
- Public sector industries in Jammu and Kashmir, Himachal Pradesh, Punjab, Haryana and Chandigarh. (XLI—5-6-70), 79-80.
- Public sector projects in Punjab, Haryana and Chandigarh. (XXXVIII—24-3-70), 290.
- Publications of Books in Arabic. (XXXVII—13-3-70), 145-46.
- Punjab M. L. A.'s meeting with Governor on 26th March 1970 [overlooked by A. I. R. (XL—30-4-70), 96-97.
- Punjab Pay Scales for employees of Post Graduate Institute, Chandigarh. (XI—4-5-70), 103-05; (XLI—11-5-70), 148.
- Purchase of Heavy Machines by U.S.S.R. (XXXVI—25-2-70), 35.
- Relation of Punjab and Haryana Governments to Central decision on Chandigarh issue. (XXXVI—27-2-70), 165.

## GOYAL, SHRI SHRI CHAND—Contd.

- Rehabilitation of persons displaced in 1965 Indo-Pak conflict from Jammu and Kashmir borders. (XXVIII—2-4-70), 77.
- Rehabilitation of persons displaced in 1965 Indo-Pak. conflict from Taran Taran Border and Ferozepore District. (XXVIII—2-4-70), 22-27.
- Reinstatement of Central Government Employees. (XXXVI—27-2-70), 87-88.
- Repairs to Bhakra Canals. (XXXIX—8-4-70), 14-17.
- Reported Supply of Tanks by China to Pakistan. (XL—22-4-70), 125.
- Request for setting up Fertiliser Factories in Haryana and Punjab, (XXXIX—6-4-1970), 89-90.
- Research in ancient Ayurvedic field. (XXXIX—20-4-70), 160-61.
- Restoration of Gohana-Panipat Railway Line in Haryana. (XXXVII—17-3-70), 120-21.
- Return of U. S. astronauts from the Moon (XXXIX—20-4-70). 1-3.
- Revision of beats of permanent way inspectors and Assistant inspectors. (XL—21-4-70), 86-87.
- Revision of Electoral Rolls. (XXXVI—24-2-70), 216-17.
- Revolving Fund for Housing for the Year 1970-71, 1971-72. (XL—27-4-70), 140.
- Rise in Prices of Foodgrains, Sugar and other essential commodities after announcement of Budget. (XXXIX—7-4-70), 65-68.
- Road accidents in Chandigarh. (XL—24-4-70), 136.
- Scheme to decide minimum wages for employees in commercial establishment. (XLI—7-5-70), 113.
- School of Buddhist Philosophy at LEH. (XL—1-5-70), 65-67.
- Second Oil Refinery in Assam. (XXXVI—2-3-70), 132.
- Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (XL—22-4-70), 25-32.
- Seizure of Gold in Delhi. (XXXVIII—30-9-70), 24.
- Seizure of Hashish meant for smuggling into U.S.A. (XXXVII—16-3-70), 2-18.
- Seizure of Nepali Ganja. (XXXIX—13-4-70), 42-43.

## GOYAL, SHRI SHRI CHAND—Contd.

- Service conditions of Supreme Court, and High Court Judges. (XXXIX—17-4-70), 51-53.
- Setting up of a Steel Plant at Balladilla (Madhya Pradesh), (XXXVII—17-3-70), 120.
- Setting up of an atomic power project in Punjab. (XL—29-4-70), 125-26.
- Setting up of defence colonies in Punjab, Haryana, Himachal Pradesh and Jammu and Kashmir. (XLI—13-5-70), 145.
- Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31.
- Setting up of Labour Colonies in Chandigarh. (XLI—14-5-70), 215.
- Setting up of railway workshops for production of diesel and electric locomotives and passenger coaches. (XXXVIII—24-3-70), 239.
- Setting up of steel plants in Punjab and Haryana States. (XLI—19-5-70), 94.
- Setting up of Tatas of a fertilizer plant at Mithapur. (XXXVI—23-2-70), 107-08.
- Setting up of Thermal Plants. (XLI—6-5-70), 75-76.
- Setting up of translation Bureau. (XLI—15-5-70), 31.
- Setting up of tribunals for deciding cases of granting or rushing export/import licences. (XLI—13-5-70), 45.
- Shift in Foreign Policy. (XXXVI—25-2-70), 74-75.
- Site for Capital of Haryana. (XXXVI—27-2-70), 133.
- Social Welfare Schemes for Punjab, Haryana, Jammu and Kashmir, Himachal Pradesh and Chandigarh during Fourth Five Year Plan. (XXXVIII—31-3-70), 120.
- Strike by Railway employees due to beating of Chief Parcel Clerk, Bhatinda Railway station (Northern Railway). (XLI—19-5-70), 92-93.
- Submission of housing schemes by States. (XXXVII—9-3-70), 79.
- Supply of arms to Pakistan by U. S. A., U. S. S. R. and Turkey in 1969-70. (XL—29-4-70), 124-25.
- Supply of Clean Water to Villages. (XXXVI—26-2-70), 118.
- Supply of Free stamps to Candidates of Political Parties at the time of Election (XL—23-4-70), 50.

## GOYAL, SHRI SHRI CHAND—Contd.

- Supreme Court judgment in case of Nathu Ram Mirdha vs. Govardhan Das Soni. (XXXVIII—31-3-70), 34.
- Survey for Ludhiana-Chandigarh-Jagadhri Railway Line. (XXXIX—14-4-70), 84.
- Survey of hill areas of Haryana and Himachal Pradesh for Oil and Natural Gas. (XXXIX—13-4-70), 151.
- Talks of State Bank of India with A. I. S. B. U. S. F. (XXXIX—6-4-70), 152.
- Telephone advisory committee for Chandigarh and Delhi. (XXXIX—16-4-70), 80.
- Token Strike by the Reserve Bank Employees at Nagpur. (XXXVIII—30-3-70), 174.
- Trade delegation to Italy. (XXXVII—11-3-70), 1-5.
- University at Jullundur. (XXXIX—17-4-70), 111-13.
- Use of sub-standard drugs in Government hospitals. (XLI—11-5-70), 28-32.
- Utilisation of water on expiry of Canal Water agreement with Pakistan. (XXXVII—18-3-70), 24.
- Wage structure of employees in Different Nationalised Banks. (XXXVI—2-3-70), 145-46.
- Waiting room and refreshment rooms at Chandigarh Station (Northern Railway) (XLI—5-5-70), 27-88.
- Water supply to Gangnahar and Bhakra Canal. (XLI—7-5-70), 33-34.
- Winding up of Rehabilitation Department in Punjab and Haryana States. (XXXIX—9-4-70), 47-48.

## Debates

- Appointment of Parliamentary Commission to examine election expenses. (H. A. H.). (XXXVII—13-3-1970), 365-66.
- B. O. H. (XL—1-5-70), 213.
- Banking Companies (Acquisition and Transfer of undertakings) Bill. Cousid. cl. (XXXVIII—24-5-70), 63.
- Bye-election in Cheran Mahadevi Assembly Constituency of Tamil Nadu. (St.) (XLI—5-5-1970), 288-90.
- Central Universities (Students Participation) Bill : Opinion. (XLI—7-5-70), 205.
- Central Sales Tax (Amendment) Bill. Int., (XLI—20-5-70), 229-31.

## GOYAL, SHRI SHRI CHAND—Contd.

- Constitution (Amendment) Bill. (Amendment of articles 85 and 174). (XXXVII—13-3-1971), 348-49.
- Delhi Administration (Amendment) Bill (Amendment of section 3, 22 etc.). Int. (XXXVII—13-3-1970), 348.
- Foreign Aid (Maintenance of Account) Bill—by Shri Kanwar Lal Gupta. (Consid.). (XXXVII—13-3-1970), 326-30.
- Foreign Banks in India (H.A.H. Dis). (XL—27-4-1970), 423-27.
- Haryana and Punjab Agricultural Universities Bill : Consid. (XXXVIII—28-3-70), 175-80.
- Haryana and Punjab Agricultural Universities Ordinance : (Res). (XXXVIII—28-3-70), 175-222.
- Re : Industrial Licensing Policy. (XXXVII—18-3-70), 224.
- May Day Greetings to the workers of the World. (XL—1-5-70), 205.
- North Eastern Council Bill, 1969 : Motion to pass, as amended. (XLI—11-5-70), 325-27.
- Prorogation of the Haryana Legislative Assembly (M). (XXXVII—4-3-70), 339-46.
- Prorogation of Jammu and Kashmir Legislature (St.). (XXXVII—13-3-1970), 353.
- Railway Budget, 1970-71—General Discussion. (XXXVII—5-3-70), 293-303.
- Re : position of Minister who is not a Member of either House. (XXXVIII—3-4-70), 1-6.
- Report of study team on prohibition (M). (XLI—7-5-70), 267-72.
- Reported attack on French Consul-General and his wife (C. A.). (XXXVI—23-2-70), 232-33.
- Reported protest by Federation of All India Foodgrain Dealers Association against the move to nationalise wholesale trade in Foodgrains (C. A.). (XXXIX—14-4-1970), 172-73.
- Revision of scales of pay and allowances of employees of Union territories (Dis). (XXXVII—17-3-70), 364-71.
- Telengana Problem (Dis). (XLI—18-5-1970), 283-92.
- Upward trend in prices (H. A. H. Dis). (XLI—11-5-70), 331-34, 340.

**GUHA, SHRI SAMAR—Contd.**

- 16 bodies found near Sripur Colliery in Asansol (West Bengal), (XXXIX—10-4-70), 5.
- 35 mm. documentary of Netaji Bose. (XXXVIII—26-3-70), 200-01.
- Abolition of Control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.
- Abolition of special privileges enjoyed by I.C.S. Officers (XXXVIII—3-4-70), 27-37.
- Absorption of Unemployed Indian Engineers in Bokaro Steel Plant. (XXXIX—7-4-70), 163.
- Acreage under high yielding variety of paddy for self-sufficiency in West Bengal. (XLI—7-5-70), 134.
- Action against Officers of I.O.C. for failure to inspect barrels during manufacture with Fabricators. (XXXVI—2-3-70), 94.
- Action against police and officials for violating Calcutta High Court Orders. (XXXVII—9-3-70), 93.
- Adoption of Shri Nath Pai's Constitution (Amendment) Bill consequent on Supreme Court's verdict on Bank Nationalisation. (XXXVII—10-3-70), 40.
- Agricultural Development Project in West Bengal for Self-sufficiency. (XL—23-4-70), 55-58.
- Air Coverage of Influx of East Pakistan Minorities. (XL—30-4-70), 45.
- Anti-national activities of communal party in West Bengal. (XLI—15-5-70), 111-12.
- Archaeological Survey of India. (XXXIX—9-4-70), 29.
- Asian Meet to Counter Chinese Nuclear Threat. (XXXVII—18-3-70), 54.
- Atrocities on East Pakistan Minorities (XL—29-4-70), 37-38.
- Attempts on life of former Chief Minister of West Bengal. (XLI—15-5-70), 91-92.
- Award of Padmashri to Film Producer Ritwik Ghatak. (XXXVII—9-3-70) 32.
- Bengali Music and News Bulletin in Rajdhani Express. (XL—28-4-70), 113.
- Birthday Centenary Celebrations of Deshbandhu Chittaranjan Das. (XXXVI—26-2-70), 158-60.

**GUHA, SHRI SAMAR—Contd.**

- Black marketing of vanaspati ghee. (XXXIX—16-4-70), 65.
- Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII—1-4-70), 21.
- Bringing back documents on Netaji from Foreign Countries. (XXXVIII—25-3-70), 86-87.
- Building of Bokaro Steel Plant by Tjazhpromexport of U. S. S. R. (XXXVII—17-3-70), 190-92; (XLI—5-5-70), 55-56.
- C. I. A. activities in West Bengal. (XXXVI—27-2-70), 25-26.
- Categories of persons included in V.I.P. list. (XXXVII—9-3-70), 118.
- Caution to I. O. C. in further dealing with M/s. Hind Galvanising and Engineering Co. (XXXVI—2-3-70), 30-31.
- Celebration of birthday centenary of Deshbandhu Chittaranjan Das. (XXXVIII—3-4-70), 77-78.
- Change in agreement with M/s. Dastur and Co., regarding consultancy work for Bokaro Steel Plant. (XXXVIII—24-3-70), 353-54.
- Chinese Nuclear Installation in Tibet. (XXXVI—25-2-70), 178.
- Chinese paying particular attention for Gorkha ex-soldier of Indian army. (XLI—13-5-70), 105.
- Coal output in mining areas of West Bengal. (XLI—11-5-70), 88.
- Collection and preservation of Military material of Azad Hind Fauj. (XXXVII—4-3-70), 107-08.
- Comparative deposits of low grade and high grade coking coal. (XL—4-5-70), 148-49.
- Compensation to dependents of cultivators killed during U. F. rule in West Bengal. (XLI—15-5-70), 98.
- Compensation to farmers whose lands were forcibly occupied in West Bengal. (XLI—14-5-70), 111.
- Compensation to Metal Corporation of India. (XLI—11-5-70), 121-22.
- Compilation of Azad Hind Documents. (XXXVIII—1-4-70), 84.
- Condition of first class compartments attached to de-luxe trains between Howrah and New Delhi. (XLI—5-3-70), 148-49.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 18.

- Contract for Bokaro Steel Plant stage II. (XL—21-4-70), 12-24.
- Contract for construction of Bokaro Steel Plant. (XXXVIII—24-3-70), 352-53.
- Contract for Surface Mining Scheme for Bailadilla Iron Ore Deposits. (XXXIX—20-4-70), 52-54.
- Contract for surface Mining Scheme for Kiriburu Iron Ore Deposits. (XXXIX—20-4-70), 149-50.
- Contract given to M/s. Toyo Engineering Company of Japan for supply of equipment for Goa Fertilizer Project. (XXXIX—20-4-70), 150-51.
- Criticism of Mahatma Gandhi in Jallian-walla Bagh play staged in West Bengal. (XLI—15-5-70), 76-77.
- Curb on propaganda literature of U. S. A. and U. S. S. R. circulating in India. (XXXIX—3-4-70), 65-66.
- Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G. R. P. Delhi. (XL—28-4-70), 121.
- Defects noticed in Tarapore Atomic Plan Switch-Yard. (XXXVI—25-2-70), 137.
- Delay in Transmission of Telegram sent by a M. P. from Gontai to Calcutta. (XXXVI—26-2-70), 161.
- Demand for Books declared obsolete in England. (XXXIX—7-4-70), 39.
- Deplorable plight of Calcutta City and its development. (XL—27-4-70), 174-75.
- Design and Engineering work of Bokaro Steel Plant. (XXXVII—17-3-70), 188-89.
- Designing and Engineering work by M/s. Dastur and Company for Bokaro Steel Plant. (XXXVII—17-3-70), 188-89.
- Development of indigenous production of Military Hardware by pooling available resources. (XLI—6-5-70), 11-12.
- Disaffiliation of West Bengal police association and recognition of Paschim Bangal non-gazetted police Karmachari Sangh. (XL—24-4-70), 138.
- Dismissals of policemen in West Bengal by last United Front Government. (XL—24-4-70), 138.
- Display of Netaji's photographs in Indian Embassies. (XXXVIII—25-3-70), 88.

- Display of pro-Chinese Posters and Festoons in West Bengal. (XXXIX—10-4-70), 33.
- Distribution of benami and vested land to landless tribals and harijans in West Bengal. (XLI—7-5-70), 46.
- Documentary on life of Netaji Subhash Chandra Bose. (XXXVIII—26-3-70), 35-46.
- Dubda Basin Drainage Scheme of Midnapur (West Bengal). (XL—22-4-70), 206.
- Employment position in West Bengal under United Front rule. (XXXIX—16-4-70), 112.
- Enquiry to probe into cause of death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 73.
- Entry of police into educational institutions in West Bengal. (XLI—8-5-70), 15.
- Excess Production done by Lower Grade and Higher Grade Collieries. (XXXIX—20-4-70), 115-16.
- Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 22-29.
- Farakka issue to be raised by Pakistan in U. N. O. (XLI—6-5-70), 24.
- Filing of Income-tax returns by Members of Parliament. (XXXVI—2-3-70), 91-95.
- Films exhibited by foreign diplomatic missions in India. (XXXVIII—26-3-70), 199-200.
- Financial assistance for the Development of Calcutta by World Bank. (XL—4-5-70), 193-94.
- Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 24-25.
- Foreign countries visited by Friendship Organisation members and members of Parliament. (XL—29-4-70), 175.
- Functioning of Indo-Soviet Cultural Society in India. (XL—22-4-70), 75.
- Funds for development of Calcutta. (XL—4-5-70), 158.
- Help to Trailakya Nath Chakravarty to come to India from Pakistan for medical treatment. (XL—22-4-70), 205.
- High Prices of Drugs. (XXXIX—20-4-70), 30-41.
- History of Azad Hind Fauj to be included in the syllabus of studies in Military Academies. (XXXVII—4-3-70), 108.



**GUHA, SHRI SAMAR—Contd.**

- Implementation of Recommendations Commission of Enquiry on Job Security in Oil Companies. (XXVIII—2-4-70), 97-98.
- Implementation of Recommendations of National Integration Council's Conference held in Srinagar. (XXXVII—13-3-70), 103.
- Indian Crude Oil Companies Operating outside India. (XXXIX—6-4-1970), 157-59.
- Indian Cultural Organisation run in foreign countries and comparable organisations in India. (XXXIX—8-4-70), 149-50.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 7.
- Industrial Development in West Bengal. (XXXVI—3-3-70), 49-50.
- Instruments required for making Nuclear Weapons based on Fission Reactions. (XXXIX—8-4-70), 26-30.
- Introduction of Calcutta lottery and metropolitan saving bond etc. for development of Calcutta. (XLI—11-5-70), 120-21.
- Introduction of Netaji Mahavir Chakra as a Initary honour and renaming of two Divisions of Indian Army after Netaji. (XXXVII—4-3-70), 106-07.
- Introduction by Tamil Nadu Govt. of Tamil Anthem for ceremonial functions in Tamil Nadu. (XXXVIII—3-4-70), 45.
- Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 17, 18, 19.
- Labour Problem in Farakka Barrage Project. (XXXVII—18-3-70), 29-38.
- Labour trouble in Farakka Project. (XL—30-4-70), 112.
- Lawyer engaged by Government to defend Banks Nationalisation Case. (XX—XVIII—30-3-70), 84.
- Looting of fisheries in West Bengal and their distribution to landless peasants cooperatives during United Front rule (XLI—7-5-70), 134-37.
- Looting of Paddy in West Bengal and its effect on food positions. (XXXVI—26-2-70), 157.
- Loss to I. O. C. in dealing with Hind Galvanising and Engineering Co. (XXXVII 9-3-70), 63; (XXXIX—13-4-70), 148-49.

**GUHA, SHRI SAMAR—Contd.**

- Loss to Railway property due to violence. (XXXVI—3-3-70), 22.
- Malpractices in higher secondary examination in West Bengal. (XLI—8-5-70), 84.
- Manufacture of Barrels by Standard Drum and Barrel Manufacturing Co. and Hind Galvanising and Engineering Co. Ltd. for Indian Oil Corporation. (XXXVI—23-2-70), 95; (XL—27-4-70), 40-41.
- Manufacture of Garments in small scale sector. (XXXVIII—24-3-70), 80.
- Manufacture of salt in coastal area of Central sub-division of Midnapur District (West Bengal). (XLI—19-5-70), 74-75.
- Mercury stolen from Synthetic Drugs Plant Hyderabad. (XL—27-4-70), 81.
- Minority Community in Pakistan. (XXXV—III—1-4-70), 25.
- Misappropriation of Deposits by Post master of Kaindi Post Office, Rannagar (Midnapore). (XL—23-4-70), 156-57.
- Mosquito problem in Calcutta. (XL—27-4-70), 175-76.
- Negotiations with Singapore Govt. for re-building I.N.A. Martyr's Memorial. (XXXVIII—25-3-70), 8-13.
- Netaji Plaques in Afghanistan and U.S.S.R. (XXXVIII—25-3-70), 88-89.
- No-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.
- Non-inclusion of Netaji's photo in Gandhi Darshan Exhibition. (XXXVIII—24-3-70), 117-18.
- Nuclear reactors operating in India under agreement with Foreign Countries for not utilizing by product of Plutonium for explosive purposes. (XLI—6-5-70), 150-51.
- Observance of Gandhi Centenary in educational institutions in West Bengal. (XLI—8-5-70), 85.
- Opening of recruitment centres in West Bengal. (XL—29-4-70), 107-08.
- Pak military base in Chittagong for hostile Naga. (XXXVIII—1-4-70), 101.
- Pak repression of Chakmas. (XLI—13-5-70), 123.
- Pakistan's protest against A. I. R. Broadcast on Atrocities on Minorities in East Pakistan. (XLI—6-5-70), 42.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 40, 54, 56.

GUHA, SHRI SAMAR—*Contd.*

- Placing of Orders for manufacturing Jute Mail Bags to parachute factory, Kanpur instead of small scale Manufacturers. (XXXVIII—24-3-70), 315-16.
- Plaque at Comoh Railway Station. (XXXVI—3-3-70), 120-21.
- Preservation of residence of Netaji in Singapore as a National Monument. (XXXVIII—25-3-70), 87-88.
- Printing concerns in charge of printing of Soviet Land and American reporter. (XXXVIII—26-3-70), 199.
- Problem of supply of fish in Greater Calcutta. (XLI—14-5-70), 108-10.
- Production of Plutonium as By-product in Nuclear Reactors. (XXXIX—8-4-70), 112-13.
- Production of Tactical Nuclear Weapons. (XXXIX—8-4-70), 148-49.
- Programme for Uplift of socially backward people during Gandhi Centenary year. (XXXVII—17-3-70), 128-29.
- Programmes over A.I.R. on Netaji's Birthday. (XXXVI—26-2-70), 160.
- Propoganda Materials circulated by U. S. S. R. and U. S. A. to Indian Dailies and Weeklies. (XXVIII—2-4-70), 31.
- Publications issued by Foreign Mission in India. (XL—22-4-70), 161.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 25-31.
- Relationship of House rent structure in Calcutta and other cities. (XXXIX—20-4-70), 147-48.
- Remission of loans and other benefits to flood affected areas of West Bengal. (XLI—7-5-70), 137.
- Renaming of Grand Trunk Road as Netaji Grand Trunk Road. (XXXVI—27-2-70), 96.
- Report of pay commission set up by the last U.F. Government in West Bengal. (XLI—11-5-70), 122.
- Resumption of Oil Exploration Works in West Bengal. (XL—4-5-70), 172-73.
- Review of policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 11-14.
- Role of friendship Organisations operating in India. (XI—22-4-70), 74.
- Roll of Honour for Netaji Subhash Chandra Bose. (XXXVII—4-3-70), 39-40.

GUHA, SHRI SAMAR—*Contd.*

- Rules for allotting election symbol to political party. (XXXVI—24-2-70), 192-93.
- Running time of Rajdhani Express and De-Luxe trains between New Delhi and Howrah. (XL—28-4-70), 50.
- Safeguards to Share-Croppers in West Bengal. (XLI—14-5-70), 110-11.
- Satellite Reflected Tele-communication System. (XXXVII—12-3-70), 207-08.
- Security arrangements for former Ministers of West Bengal Government. (XLI—15-5-70), 7-13.
- Seizure of research material, unpublished data and manuscripts of Department of Para-Psychology by Rajasthan University Authorities. (XI—1-5-70), 150-51.
- Service Conditions of Employees of Bombay, Hyderabad and Calcutta Mints. (XL—4-5-70), 50-51.
- Set-Back to Off-Shore Drilling in Gulf of Cambay. (XL—4-5-70), 38.
- Setting up land reforms commission in West Bengal for distribution of land. (XLI—7-5-70), 133.
- Setting up of a separate election department under Election Commission. (XXXVI—24-2-70), 191-92.
- Setting up of an Ammunition Factory in East Pakistan by China. (XL—29-4-70), 108-09.
- Setting up of development Corporation in Andamans. (XXXVII—15-3-70), 47.
- Setting up of fertilizer plant by Birlas in Goa *vis-a-vis* Dutt Committee Recommendations. (XXXVI—23-2-70), 89-90.
- Shifting of Barrel plant from Sewri to Trombay by M/s. Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 20-30.
- Shifting of Para-Psychology Institute from Ganganagar. (XL—1-5-70), 33-35.
- Songs included in beating retreat Programme, 1970. (XXXVII—11-3-70), 42-43.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Strike by railway employees of Sealdah Station. (XXXVII—17-3-70), 127-28.
- Sugar Policy. (XXXVI—26-2-70), 10-11.

**GUHA, SHRI SAMAR—Contd.**

- Supply of Drinking water and sale of tea to III Class passengers in long-distance trains. (XL—28-4-70), 114.
- Supply of Oil Barrels and Bitumen Drums to Indian Oil Corporation. (XXXVI—23-2-70), 34-35; (XLI—11-5-70), 44-45.
- Supply of sub-standard food in Railway restaurants under private contract. (XXXVI—3-3-70), 121-22.
- Tactical Nuclear Weapons devised by U. S. A., U. S. S. R. and other N. A. T. O. Powers and China. (XLI—6-5-70), 149-50.
- Technology of preparing purified Thorium). (XLI—6-5-70), 151-52.
- Terms and Conditions of Agreements with Foreign Oil Companies. (XXXIX—6-4-1970), 159-60.
- Unemployment in West Bengal under U. F. Government due to bad industrial relations. (XXXIX—16-4-70), 111.
- Unemployed women enlisted with employment exchanges in West Bengal. (XXXIX—16-4-70), 110.
- Use of fire-arms in inter party clashes in West Bengal. (XXXIX—10-4-70), 92.
- Use of Nuclear Engineering Technology for Peaceful Purposes. (XXXVI—25-2-70), 178-79.
- Utilisation of PL.-480 funds for slum clearance works in Calcutta. (XL—4-5-70), 158-59.
- Utilization of vacant lands in the Central Ministers' bungalows for house-building. (XXXVI—23-2-70), 95-96.
- Volunteer Forces Organised by C. P. I. (M) and other Political Parties. (XXXVI—27-2-70), 33-34.
- West Bengal Chief Minister's Statement regarding Law and Order situation in the State. (XXXVI—27-2-70), 94-95.
- Whereabouts of Panchan Lama. (XXXVIII—1-4-70), 102.
- Working of companies in West Bengal. (XXXVI—3-3-70), 119-20.
- World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 24-25.
- Debates*
- Aircrash of Chief Test Pilot of Hindustan aeronautics (Dis). (XLI—12-5-70), 286-88.

**GUHA, SHRI SAMAR—Contd.**

- Appropriation (Railways) Bill, 1970. Motion to pass. (XXXVIII—28-3-70), 149-51.
- Arms flow to persons engaged in inter-party clashes in Calcutta. (C. A.). (XXXVI—3-3-1970), 222-24.
- B. O. H. (XLI—8-5-70), 174-75, 178; (XLI—15-5-70), 204-05, 214-15.
- Closure of Cultural and Information Centres of Foreign countries (C. A.). (XXXVI—26-2-70), 236-37.
- Calcutta Port (Amendment) Bill : Motion to pass. (XXXVIII—31-3-70), 233-34.
- D. G., 1970-71. Deptt. Soc. Wel. (XL—29-4-70), 313-19.
- Min. Defence (XL—28-4-70), 221-28.
- Min. Ed. & Y. S. (XL—21-4-70), 247-53.
- Economic and Social Problems of West Bengal. (Res.). (XLI—15-5-70), 270-74.
- Erosion by Ganga of Samadhi of Gurudev Rabinathanath Tagore. (C. A.). (XLI—15-5-70), 196-97.
- Finance Bill, 1970. Int. (XXXVI—28-2-70), 12-15.
- Medical Attention given to persons injured in police lathi charge on 6th April, 1970 (Sc). (XXXIX—7-4-70), 202, 204, 206-08.
- Outcome of recent meeting of non-aligned countries at Dar-es-Salaam (C. A.). (XL—22-4-70), 226-28.
- Proclamation re : West Bengal (Res). (XXXVIII—30-3-70), 344-53.
- Re. Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-70), 193.
- Report of Committee of Inquiry Council of Scientific and Industrial Research (M). (XLI—19-5-70), 249-70.
- Reported clash over forcible occupation land in West Bengal. (C. A.). (XLI—5-5-70), 169, 173-74.
- Reported desecration of Hindu and Sikh Shrines in Pakistan. (C. A.). (XXXVII—9-3-1970), 450-51.
- Reported influx of minorities from East Pakistan to India (C. A.). (XLI—7-5-70), 173-80, 184.
- Reported Pakistan built up on West Bengal border (C. A.). (XXXIX—7-4-70), 183.

GUHA, SHRI SAMAR—*Contd.*

Reported ransacking of Gandhi Centre at Jadavpur University (C. A.). (XXXIX—17-4-70), 195-96, 205-06.

Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C. A.). (XLI—29-4-70), 206-10.

Reported retaliatory action by foreign airlines against concession to Indian passengers by Air-India. C. A. (XXXVI—27-2-70), 206-07.

Riots in Chaihasa. (C. A.). (XXXIX—20-4-70), 244-45.

Statue of Netaji Subhas Chandra Bose (H. A. H. Dis.). (XL—4-5-70), 367-69, 372-75.

Unemployment Problem. (Res.). (XXXIX—17-4-70), 264-68.

Use of Nuclear Engineering Technology for peaceful Purposes (H. A. H.) Dis. (XXXIX—20-4-1970), 374-80.

Utilisation of PL-480 Funds. (H.A.H. Dis.). (XXXVIII—1-4-70), 311-12.

West Bengal Budget, 1970-71 : General Dis. D. G. on Account (1970-71) D. S. G. 1969-70. (XXXVIII—30-3-70), 344-45.

West Bengal State Legislature (Delegation of Powers) Bill : Consid. (XL—23-4-70), 376-79.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi. (A. M.). (XXXIX—6-4-70), 227-31, 235, 240-42, 302-04.

## GUJRAL, SHRI I. K. :

Personal explanation by Member. (XXXIX—7-4-70), 212-14.

Press Council (Amendment) Bill : Consid. as passed by R. S. (XXXVIII—30-3-70), 378-30, 442-52; consid. Cl. (XXXVIII—30-3-70), 452-78; Motion to pass. (XXXVIII—30-3-70), 478, 486-89.

## GUPTA, SHRI INDRAJIT :

Abolition of export duty on jute goods. (XLI—20-5-70), 95.

Abolition of Privy Purses. (XXXVI—27-2-70), 194-95.

Alleged favour shown to I. B. P. and ESSO by Indian Oil Corporation. (XLI—18-5-70), 131.

Amalgamation of the Chittaranjan National Cancer Research Centre, Calcutta with Chittaranjan Cancer Hospital. (XXXIX—6-4-1970), 110-11.

GUPTA, SHRI INDRAJIT—*Contd.*

Appointment of Third Pay Commission (XXXVI—23-2-70), 19.

Arrears of Income Tax. (XXXVI—2-3-70) 91-93.

Availability of a remedy for appeal or review against the decision of a court martial to soldiers and airmen. (XLI—20-5-70), 14-18.

Ban on export of Scrap. (XLI—12-5-70), 22.

Blindness cases in India. (XXXVI—23-2-70), 56-58.

Board of Directors of I. M. P. E. C. (XLI—6-5-70), 141.

Buildings owned by I. I. C. in Calcutta. (XXXIX—6-4-70), 43-44.

C. I. A. activities in West Bengal. (XXXVI—27-2-70), 23-27.

Campaign for early detection of cancer. (XLI—11-5-70), 1-6.

Changes in Industrial licensing policy. (XXXVI—24-2-70), 118-19.

Chinese interference in Cambodian Affairs. (XLI—6-5-70), 15.

Chittaranjan National Cancer Research Centre, Calcutta. (XLI—1-5-70), 115-17.

Closure of Textile Mills in West Bengal (XLI—6-5-70), 126-27.

Code of discipline in Government Undertakings. (XL—30-4-70), 3.

Commercial agreements for import/export of films on a reciprocal basis. (XLI—20-5-70), 152-53.

Commercial T. V. conference. (XLI—7-5-70), 39-40.

Commonwealth Prime Minister's Conference. (1970). (XXXVII—4-3-70), 6.

Confirmation of officers recruited through Union Public Service Commission. (XXXVIII—31-3-70), 76.

Detection of cancer. (XLI—11-5-70), 115.

Djakarta Conference on Cambodia. (XLI—20-5-70), 154-55.

Effect of delicensing of industries on small scale sector. (XLII—5-5-70), 53.

Export of Jute to European Economic Community. (XXXVII—4-3-70), 25.

Export of lac. (XLI—20-5-70), 25.

Export of Steel. (XL—28-4-70), 12.

GUPTA, SHRI INDRAJIT—*Contd.*

- Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 27-28.
- Feature Film 'Five Past Five'. (XXXVI—26-2-70), 28.
- Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 21-22.
- Foreign Banks in India. (XXXVI—2-3-70), 14-16.
- Gift of Tractors from Relations abroad. (XXXVII—5-3-70), 75.
- Grant of licences to the Birlas for setting up alloy and special steel plant. (XLI—19-5-70), 42.
- Help to Food Corporation of India by Nationalised Banks to purchase food-grains. (XXXVI—23-2-70), 204.
- Implementation of Recommendations of Commission of Enquiry on Job Security in Oil Companies. (XXVIII—2-4-70), 97-98.
- Indianisation of Foreign Capital. (XXXIX—13-4-70), 11.
- Indo-Burma Agreement. (XXXVII—18-3-70), 42-43.
- Inquiry into accounts of Bharat Krishak Samaj. (XXXIX—13-4-70), 4.
- Inspection of Accounts of Goenka Group of concerns. (XLI—19-5-70), 99-100.
- Investment of money by Nationalised Banks for jobless. (XXXVI—23-2-70), 206.
- Know-how for construction of Fertiliser Projects. (XL—27-4-70), 226-27.
- L. I. C. Flats in Calcutta. (XLI—18-5-70), 58.
- Maharashtra-Mysore Border Dispute. (XXXVI—27-2-70), 69-70.
- Medical Colleges in Delhi. (XL—4-5-70), 55-56.
- Meeting of Central Apprenticeship Council in October, 1969. (XXXVII—5-3-70), 42-44.
- Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 16-17.
- Meetings of National Integration Committee. (XLI—15-5-70), 166-67.
- Meeting of representatives of Trade Unions to consider recommendations of National Commission on Labour. (XL—30-4-70), 50.

GUPTA, SHRI INDRAJIT—*Contd.*

- Memorandum from employees of Centra Fisheries Corporation. (XXVIII—2-4-70), 161-62.
- Nationalisation of foreign Plantations. (XXXVI—25-2-70), 54-55.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 15.
- Oil Deposits in Ankleshwar Oilfields. (XXXIX—13-4-70), 32.
- Opposition to automation on Railways. (XLI—19-5-70), 8.
- Participation of Indian teams in Commonwealth Games, Edinburgh. (XLI—15-5-70), 177.
- Price charged from scrap. (XLI—19-5-70), 100-101.
- Production of Anti-Biotics Project Rishikesh. (XXXVII—9-3-70), 328.
- Profits made by Sugar Mills in U. P. and Bihar. (XXXVI—26-2-70), 76.
- Project and non-project aid from A.I.D. India Consortium. (XXXVI—2-3-70), 108-09.
- Promotion of Class IV Staff as Fire Operators. (XXXIX—17-4-70), 185.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Quotas to States for Haj Pilgrims. (XLI—6-5-70), 38.
- Ration, clothing, kit and other allowances of I. A. F. personnel. (XLI—20-5-70), 154-55.
- Recommendation of Morarka Committee on the expenses of L. I. C. (XXXVI—23-2-70), 205.
- Recommendation of Review Committee State Trading Corporation. (XXXVI—23-2-70), 29-30.
- Recruitment Rules for posts under Social Welfare Department. (XXXVI—24-2-70), 46-47.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Release of Dr. T. Mascarenhas from the Portuguese Jail. (XXXVI—23-2-70), 77-78.

**GUPTA, SHRI INDRAJIT—Contd.**

- Removal of right of property from Part III of constitution. (XXXVI—24-2-70), 118.
- Reported objection by Planning Commission to include small Car Project in Fourth Plan. (XXXV—3-3-70), 129.
- Representation against the 'Work Norms introduced in L. I. C. (XXXVI—23-2-70), 205-06.
- Review report of Public Sector Steel Plants (XXXVII—10-3-70), 43.
- Rise in price of paper. (XXXVIII—31-3-70), 11.
- Setting up of four Regional Institutes of Languages. (XXXVI—27-2-70), 92-93.
- Shifting of industries from West Bengal. (XLI—5-5-70), 159-60.
- Shri J. R. D. Tata's criticism of industrial Policy relating to Private Sector. (XXXVI—24-2-70), 113-14.
- Strengthening of Taxi Tracks at international Airports. (XXXIX—17-4-70), 96-97.
- Success of Industrial Relations Machinery. (XLI—14-5-70), 5-6.
- Suitability of airport used by Boeing 707 for Jumbo Jet (Boeing 747). (XLI—15-5-70), 38.
- Supply of 'Organizer' in Defence Service Libraries and reading rooms. (XXXVIII—1-4-70), 56.
- Supply of tennis balls in Davis Cup tie at Bangalore. (XLI—15-5-70), 169.
- Supreme Court decision on hospitals as an "industry". (XLI—7-5-70), 108.
- Surplus staff in Dandakaranya Project. (XXXIX—16-4-70), 5-11.
- Taking over of sick Mills of Kanpur. (XXXVI—25-2-70), 54.
- U. S. Ambassador's statement raising Status of the Indian Mission in Hanoi. (XXXVII—4-3-70), 146.
- Use of inferior type of fuel for plants and machines in the Eastern Region. (XXXVIII—25-3-70), 169.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 17-24.
- Winding up of Central Fisheries Corporation, Howrah. (XXVIII—2-4-70), 32-33.
- World Bank Loan to Government of Punjab for purchase of Tractors. (XXXVI—23-2-70), 206-07.

**GUPTA, SHRI INDRAJIT—Contd.***Debates*

- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 210-11.
- Calcutta Port (Amendment) Bill :  
 Consid. as passed by R. S. (XXXVII—31-3-70), 205-10.  
 Motion to pass. (XXXVIII—31-3-70), 232-33.
- Calcutta Port (Amendment) Ordinance (Res.) (XXXVIII—31-3-70), 205-10.
- D. G. 1970-71  
 Min. of H. A. (XXXVIII—2-4-1970), 205-12.
- Economic and Social Problems of West Bengal (Res.). (XL—1-5-70), 322-23; (XLI—15-5-70), 254-69.
- India's reported protest against U. S. Vice President's remarks (C. A.). (XLI—11-5-70), 232-34.
- Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-1970), 483-96.
- Reported decision of Bhutan to apply for membership of U. N. O. (C. A.). (XLI—30-4-70), 158-62.
- Reported ransacking of Gandhi Centre at Jadavpur University (C. A.). (XXXIX—17-4-70), 190-94.
- U. S. A.'s National Arms Policy towards Pakistan (H. A. H. Dis.). (XL—24-4-1970), 302-03.
- Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C. A.). (XL—29-4-70), 208-10.
- GUPTA, SHRI KANWAR LAL :**
- Abolition of 'P' Form. (XXXVIII—30-3-70), 90.
- Abolition of wheat zones and other recommendations of Chief Ministers. (XXXIX—16-4-70), 22-28.
- Accord on Birla House. (XXXIX—10-4-70), 30; (XLI—20-5-70), 29-42.
- Admission to Delhi Colleges. (XXXVI—27-2-70), 174.
- Admission of students to Delhi colleges (XLI—15-5-70), 120-21.
- Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—2-3-70), 7.
- Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 12-24.

GUPTA, SHRI KANWAR LAL—*Contd.*

- Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 14-15.
- Agreement made by C. E. D. B. with Russia. (XLI—19-5-70), 89-90.
- Agricultural Wealth Tax. (XXXIX—6-4-1970), 98-99.
- Air-Strip used by smugglers near Bombay. (XXXVII—13-3-70), 101.
- Alleged British Connivance at invasion of Kashmir by Pakistan. (XXXVI—25-2-70), 162-63.
- Alleged discrimination in mentioning names of MPs in A.I.R. Bulletins. (XXXIX—16-4-70), 32.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Allocation for Improvement of Katras in Delhi. (XXXVI—2-3-70), 75.
- Allotment of two bungalows to Shri V. K. Krishna Menon. (XL—27-4-70), 155-56.
- Allotment of Housing Plots to M. Ps. (XXXVI—23-2-70), 27-28.
- Amendment of Election Law. (XXXVI—24-2-70), 41-42.
- Amendment to Delhi University Act. (XLI—8-5-70), 37.
- Amendment to the representation of the People Act. (XLI—5-5-70), 3-4.
- Amendment to Untouchability (Offences) Act, 1955. (XXXVI—3-3-70), 45-46.
- Anticipated water scarcity in Capital (XI—4-5-70),
- Antiques with Private Collectors. (XXXIX—17-4-70), 20-24.
- Apology by General Manager of Central Railway to Bombay High Court. (XXXVI—24-2-70), 108-09.
- Application pending with D. M. S. for issue of Milk. (XXXVII—5-3-70), 161-62.
- Appointment to Delhi High Court Bench. (XXXVIII—24-3-70), 110-11.
- Arrest of Pak. spies in Rajasthan and Kashmir. (XXXVII—9-3-70), 182.
- Assistance to farmers due to damage to crops by hailstorm. (XXXIX—16-4-70), 60.

GUPTA, SHRI KANWAR LAL—*Contd.*

- Ban on Exhibition of 'Mahatma' Film in South Africa. (XXXVI—26-2-70), 142-44.
- Black-marketing in the sale of Russian Tractors. (XXXVII—5-3-70), 49-50.
- Broad-gauge line from Raipur to Dhamtari (South Eastern Railway). (XXXVIII—24-3-70), 274-75.
- C. B. I. enquiries against Chief Ministers and State Ministers. (XXXIX—17-4-70), 128-29.
- C. B. I. inquiry against Firms. (XLI—12-5-70), 109-10.
- C. B. I. raid on offices of Managing Directors of Cable and Wire Manufacturing Companies. (XXXVII—13-3-70), 50-51.
- Campaign for early detection of cancer. (XLI—11-5-70), 3.
- Candidates selected for training in I.A.C. as Apprentice Pilots. (XXXVII—13-3-70), 208-09.
- Cases pending before High Courts and Supreme Court. (XL—1-5-70), 85-87.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister (XXXVII—13-3-70), 133-34.
- Circulation of currency. (XLI—11-5-70), 6-13.
- Civic amenities in Government and local bodies owning buildings in Delhi. (XLI—11-5-70), 117.
- Closure of foreign Cultural Centres in India. (XXXVII—4-3-70), 27-32.
- Commission of enquiry in to the Murder of Shri Din Dayal Upadhyaya. (XXXVIII—24-3-70), 178-79.
- Committee to remove shortage of white printing paper. (XLI—5-5-70), 90-91.
- Comparative Prices of Commodities manufactured by Foreign Companies in India. (XXXVIII—24-3-70), 257-58.
- Complaints against the colonizers of the Green fields Colony, New Delhi. (XXXVII—9-3-70), 300.
- Compulsory Housing Plan for Industrial Employees. (XXXVII—5-3-70), 92.
- Connecting villeges in Delhi to National Highways. (XXXVIII—3-4-70), 98.
- Construction of Houses for Harijans in Rural Areas of Delhi. (XXXIX—7-4-70), 173-74.

## GUPTA, SHRI KANWAR LAL—Contd.

- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.
- Contract for Bokaro Steel Plant stage II. (XL—21-4-70), 18-19, 20, 27.
- Control over price of Vanaspati Ghee. (XXXVIII—12-3-70), 103-04.
- Cost effectiveness of family planning. (XLI—18-5-70), 26.
- Criticism of Industrial Licencing Policy by an Executive Councillor of Delhi. (XL—28-4-70), 43.
- Curbs on East Africa Indians to enter England. (XXXVI—25-2-70), 163.
- Deletion of Fundamental rights relating to property. (XLI—5-5-70), 83.
- Demand for declaration of Birthday of Guru Ravidas Ji as gazetted holiday. (XL—24-4-70), 111.
- Demands for statehood for Union Territories. (XXXVIII—3-4-70), 12-13.
- Demands of Primary and Secondary School Teachers. (XXXIX—17-4-70), 11-12.
- Department of Chinese study in Delhi University. (XXXVIII—24-3-70), 148-50.
- Development of a New Aircraft by Hindustan Aeronautics Ltd. (XXXIX—8-4-70), 39-40.
- Development of Surakachar Coal Mines for supply of coal to Fertilizer plant at Korba. (XXXVIII—30-3-70), 123.
- Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 40.
- Dry port in Delhi. (XLI—19-5-70), 90.
- Election petition against Shri Mohan Lal Sukhadia. (XLI—19-5-70), 73.
- Elections to Delhi Municipal Corporation. (XLI—15-5-70), 21-23.
- Enhancement of Pay Scales of Delhi Teachers. (XXXIX—17-4-70), 55-57.
- Enquiry against Director General of Technical Development. (XXXVII—10-3-70), 89.
- Entry of police into educational institutions in West Bengal. (XLI—8-5-70), 12.
- Expenditure incurred in connection with P. M.'s tour during the last mid-term elections. (XXXVIII—3-4-70), 174.
- Expenditure incurred on advertisement by firms. (XLI—19-5-70), 22-31.

## GUPTA, SHRI KANWAR LAL—Contd.

- Expenditure incurred on housing schemes. (XXXVII—9-3-70), 7-17.
- Expenditure incurred on P. M.'s Tours in I. A. F. Planes. (XXXVII—13-3-70), 126.
- Expenditure incurred on performance of inaugural ceremony of off-shore drilling in Gulf of Cambay. (XLI—18-5-70), 90.
- Export of Fish. (XXVIII—2-4-70), 75-77.
- Fall in production of industries in West Bengal. (XL—21-4-70), 41-42.
- Fall in the Off-Take of fertilizers. (XXXVII—5-3-70), 19-21.
- Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 19-20.
- Filing of Wealth Tax returns by Union Ministers. (XXXVII—16-3-70), 47.
- Financial help to Dr. Abid Hussain of Jamia Millia for publishing Magazine. (XL—1-5-70), 80-82.
- Follow-up action on Dutt Committee report on Industrial Licensing Policy. (XL—28-4-70), 105.
- Food consumption and self-sufficiency. (XXXVII—12-3-70), 102-03.
- Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.
- Foreign awards to Indians. (XXXVIII—25-3-70), 110.
- Foreign Bank Account of Prime Minister and other Ministers. (XXXIX—20-4-70), 88-79.
- Foreign Collaboration in various Industries (XXXVII—17-3-70), 46-47.
- Foreign money received by Smt. Aruna Asaf Ali. (XXXVII—9-3-70), 60.
- Foreign money received by Smt. Aruna Asaf Ali under National Defence Remittance Scheme. (XXXIX—6-4-1970), 100-02.
- Foreign tours by Chairman, Atomic Energy Commission. (XLI—20-5-70), 87-88.
- Formation of Muslim Zones in Delhi. (XL—27-4-70), 156.
- Giving of Advertisements by Air India through a Foreign Agency. (XXXVIII—24-3-70), 46-47.



## GUPTA, SHRI KANWAR LAL—Contd.

- Government advertisements through foreign firms. (XXXVIII—26-3-70), 195-96.
- Guru Tegh Bahadur Memorial in Delhi. (XXXVIII—9-3-70), 181.
- High Prices of Drugs. (XXXIX—20-4-70), 30-41.
- Hospitality Offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-1970), 24-25.
- Illegal stay of Pakistanis in India. (XXXVII—13-3-70), 131-32.
- Impact of demand for arrears of taxes from the film industry. (XLI—18-5-70), 127.
- Impact of Indian Railways (Amendment) Act, 1969 on ticketless travelling. (XXXVIII—24-3-70), 270-71.
- Import/Export by Private Concerns. (XLI—20-5-70), 87.
- Import of Newsprint by Embassies. (XL—29-4-70), 92.
- Incidence of Direct and Indirect Taxes. (XI—4-5-70), 26-27.
- Income tax due from M/s. United India Publications and Raisina Publications. (XXXVI—2-3-70), 155-57.
- Increase in Price of Coca-Cola. (XXXIX—7-4-70), 61-62.
- Increase in representation of scheduled castes and scheduled tribes in Delhi Administration. (XL—1-5-70), 18-19.
- Indian delegation to conference of Parliamentarians in U. A. R. (XXXVII—11-3-70), 74-75.
- Indian Newspapers getting foreign assistance. (XL—30-4-70), 38-39.
- Inquiry into accounts of Bharat Krishak Samaj. (XXXIX—13-4-70), 2-3.
- Insistence of Foreign Collaborators for Foreign Consultancy Service. (XXXIX—14-4-70), 86.
- Issue of Licences to big Industrial Houses. (XXXIX—7-4-70), 82-84.
- Janhit Trust, Lucknow. (XL—27-4-70), 157-58.
- Kapoor Commission's report on murder of Gandhiji. (XXXVIII—3-4-70), 47-48.
- Kannada film "Samastar". (XL—30-4-70), 18.
- Legislation to check activities of foreign spies. (XL—24-4-70), 143.

## GUPTA, SHRI KANWAR LAL—Contd.

- Letter written by Shrimati Tarkeshwari Sinha to the Prime Minister. (XXXVII—18-3-70), 126-27.
- Loans given to Tangawalas, Rickshaw pullers and Farmers by Nationalised Banks in Delhi. (XXXVII—9-3-70), 400.
- M. Ps. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 6.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-5-70), 7-20.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 21.
- Manufacture of missiles. (XLI—6-5-70), 107.
- Memorandum by Daily Passengers' Association, Delhi, Shahdara and Ghaziabad. (XLI—19-5-70), 14-15.
- Metropolitan Railway for Delhi. (XXXVII—10-3-70), 45.
- Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.
- Milk powder plant at Jind. (XXXVIII—24-3-70), 290.
- Misuse of famine relief Funds in Rajasthan. (XL—4-5-70), 92-93.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—10-3-70), 4-9.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 22-25.
- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.
- Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 22-25.
- New Railway Stations in Union Territory of Delhi. (XXXVI—24-2-70), 109-10.
- Non-submission of records to Commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70), 218-19.
- Opening of New Medical Colleges in the country. (XXXVI—23-2-70), 133-34.
- Oral Contraceptive Pill. (XL—4-5-70), 22.
- Pak. War-postures against India on Easter Wing. (XXXVI—25-2-70), 161-62.
- Pakistan's threat to boycott Jeddah meet on India's participation. (XXXVIII—25-3-70), 1-8.

## GUPTA, SHRI KANWAR LAL—Contd.

- Payment of Income Tax by Sheikh Abdullah, Afzal Beg and Shrimati Sheikh Abdullah. (XXXIX—6-4-1970), 99-100.
- Payment of Wealth Tax by Chief Ministers of States. (XXXIX—13-4-70), 134-35.
- Power generation in Bhakra. (XL—30-4-70), 36-37.
- Preference to students who are Members of Indo-Soviet Friendship Society for admission in Moscow University. (XLI—6-5-70), 32-33.
- Production of Foodgrains. (XLI—14-5-70), 51.
- Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.
- Profits in Industries. (XLI—12-5-70), 1-9.
- Proposal to have only Numbers in Number Plates of Vehicles. (XXXVI—27-2-70), 175.
- Prosecution cases for non-payment of income tax. (XXXVII—16-3-70), 140.
- Provision of Additional Halting Stations and Amenities at Railway Stations in Delhi Territory. (XXXIX—7-4-70), 49-51.
- Publications brought out by Embassies of Japan and East Germany. (XLI—14-5-70), 87-88.
- Purge in Chinese Army. (XL—29-4-70), 92-93.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 7-24.
- Rate of interest charged by Banks. (XXXVI—23-2-70), 132-33.
- Rate of Procurement and selling of Wheat. (XXXIX—9-4-70), 113-14.
- Reaction of Punjab and Haryana Governments to Central decision on Ghandigarh issue. (XXXVI—27-2-70), 165.
- Recommendations of Gajendragadkar Committee on Banaras Hindu University (XXXVI—27-2-70), 118-19.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Reform in Muslim Personal Law. (XLI—5-5-70), 11-17.
- Refund of money in lieu of the land of Delhi Kotwali to the Gurudwara Prabhakhar Committee. (XXXVI—2-3-70), 180-81.

## GUPTA, SHRI KANWAR LAL—Contd.

- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Rehabilitation of Released Emergency Commissioned Officers. (XXXVII—18-3-70), 104-06.
- Re-instatement of P. & T. Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXVIII—2-4-70), 10.
- Remittance abroad of amount of Purse presented to Badshah Khan during his visit to India. (XL—27-4-70), 35-36.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 5-18.
- Reported help offered by U. S. S. R. Ambassador to Kerala Govt. (XL—29-4-70), 67-68.
- Representation from the residents of Panchkuian Road regarding regularisation of structures in New Delhi. (XXXVII—16-3-70), 139-40.
- Republic day awards. (XL—24-4-70), 48.
- Revision of Delhi Master Plan. (XXXIX—13-4-70), 135-36.
- Rise in prices of foodgrains and essential commodities. (XXXVII—16-3-70), 140-42.
- Rise in price of paper. (XXXVIII—31-3-70), 11.
- Rise in price of vanaspati ghee. (XXXVII—12-3-70), 26-31.
- Rules for registration of Medical Practitioners. (XXXIX—20-4-70), 135-36.
- Second campus and a separate University for correspondence courses in Delhi. (XXXVII—9-3-70), 180.
- Seizure of Hashish meant for smuggling into U. S. A. (XXXVII—16-3-70), 6.
- Set-Back to Off-Shore Drilling in Gulf of Cambay. (XL—4-5-70), 31-38.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 13-14.
- Source of expenditure incurred by Shri D.P. Mishra, former Chief Minister, Madhya Pradesh on his Election (XXXIX—13-4-70), 35-36.
- Soviet cartographic aggression on India. (XLI—20-5-70), 134-35.
- Special attractions for foreign tourists in Delhi (XLI—8-5-70), 106.

## GUPTA, SHRI KANWAR LAL—Contd.

- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation, (XLI—18-5-70), 13.
- Status Quo for Jammu and Kashmir. (XXXVIII—25-3-70), 108-09.
- Strike notice by textile workers in Delhi. (XXXVIII—26-3-70), 195.
- Suggestion of Chief Election Commissioner Re. Disqualification of a Candidate. (XL—28-4-70), 20.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 32-48.
- Supply of Sub-Standard Foodgrains for defence Consumption. (XL—23-4-70), 38-44.
- Surplus water of Ravi river. (XLI—13-5-70), 134.
- Talks between Chief Minister, Nagaland and Naga Leaders, (XI—22-4-70), 89.
- Talks by Press Correspondents over A.I.R. Delhi. (XXVIII—2-4-70), 96.
- Talk on interpretation of Congress Constitution over A.I. R., Delhi. (XXXVI—26-2-70), 1400.
- Tours by Ministers. (XXXVI—27-2-70), 175.
- Trunk call bills of Ministers. (XXXVIII—26-3-70), 86-87.
- Underground Railway in Delhi. (XXXVI—24-2-70), 109.
- Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 21-32.
- Use of Hindi in Delhi High Court. (XXXVIII—3-4-70), 173-74.
- Use of Hindi in Income Tax department. (XXXVII—9-3-70), 399.
- Use of Nuclear Explosives for Extracting Copper. (XXXIX—8-4-70), 100.
- World Bank's assistance to Madras for Development of Metropolitan areas. (XXXVI—2-3-70), 23.
- Writing off of arrears of Income Tax. (XXXVII—9-3-70), 401.

*Debates*

- A. I. R. coverage of C. P. I. (M) Members speeches in Lok Sabha. (XXXVIII—2-4-1970), 196, 199.
- Appropriation Bill, 1970  
Consid. (XXXVIII—25-3-70), 271-73.
- Appropriation (Railways) Bill, 1970  
Consid. (XXXVIII—28-3-70), 140-45.

## GUPTA, SHRI KANWAR LAL—Contd.

- Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970. Int. (XXXVI—27-2-70), 227-28. Consid. Cl. (XXXVIII—24-3-70), 510-12, 550-56.
- Calcutta Port (Amendment) Bill :  
Consid as passed by R.S. (XXXVIII—31-3-70), 190-95, 221-23.
- Calcutta Port (Amendment) Ordinance (Res). (XXXVIII—31-3-70), 190-95, 221-23.
- Central Silk Board (Amendment) Bill :  
Consid. (XLI—20-5-70), 237-40.
- Closure of Cultural and Information Centres of Foreign countries (C.A.) (XXXVI—26-2-70), 237-39.
- Constitution (24th) Amendment Bill. Int. (XLI—18-5-1970), 251-75.
- Correction of answer to S.Q. No. 1413 re: reform in Muslim Personal Law. (XLI—13-5-70), 200-202.
- Essential Commodities (Amendment) Continuance Bill : Consid. as passed by R.S. (XXXVIII—31-3-70), 235-45, 289-93, Consid. Cl. (XXXVIII—31-3-70), 297-99.
- Essential Commodities (Amendment) Continuance Ordinance (Res). (XXXVIII—31-3-70), 235-45, 289-93.
- Expert Committee on Tax Collection (HAH Dis.) (XXXVI—2-3-70), 241-43.
- Facilities to the Leader of the Opposition (XLI—14-5-70), 236-37.
- Finance Bill, 1970, Consid. Cl. (XLI—5-5-70), 297, 301, 306. (XLI—6-5-70), 190-326.
- Foreign aid (Maintenance of Accounts) Bill—by Shri Kanwar Lal Gupta. Consid. (XXXVI—27-2-70), 278-87. (XXXVII—13-3-70), 343-47.
- General Budget, 1970-71—General Discussion : (XXXVII—17-3-70), 255-71.
- Hippies in Delhi. (HAH Dis.) (XXXIX—8-4-1970), 309-10.
- Income Tax Returns of M. Ps. (St.) (XXXVIII—31-3-70), 181-83.
- India's reported offer or help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C.A.) (XXXIX—6-4-70), 217-22.
- Manufacture of Atom Bomb by India (H.A.H. Dis.) (XXXVII—11-3-70), 319-24.
- Medical attention given to persons injured in police Lathi charge on 6-4-70 (St.) (XXXIX—7-4-70), 206.

**GUPTA, SHRI KANWAR LAL—Contd.**

- Press Council (Amendment) Bill :  
Consid. Cl. (XXXVIII—30-3-70), 455-73;  
Motion to pass (XXXVIII—30-3-70),  
487-83.
- Prorogation of Jammu and Kashmir Legi-  
slature. (St.) (XXXVII—13-3-1970), 351-  
52; (XXXVII—16-3-70), 258-59.
- Publication of a defamatory letter in the  
Hindustan Times Re. Shri Madhu Limaye  
etc. (XXXIX—20-4-1970), 255-56.
- Re. Persons injured in Police Lathi Charge  
at Patel Chowk. (XXXIX—8-4-70), 193.
- Reported desecration of Hindu and Sikh  
Shrines in Pakistan. (C.A.) (XXXVII—  
9-3-1970), 453-54.
- Reported Mis-appropriation of money at  
the London Branch of the Central Bank  
of India (C.A.) (XLI—19-5-9170), 196-202.
- Reported outbreak of jaundice epidemic in  
Delhi and the steps taken to meet the  
situation (C.A.) (XXXIX—10-4-70),  
217-19, 221-23.
- Reported pollution of water in Delhi and  
resultant threat of Jaundice epidemic.  
(C.A.) (XXXVII—11-3-70), 202-04.
- Reported protest by Federation of All  
India Foodgrain Dealers Association  
against the move to nationalise wholesale  
trade in Foodgrains (C.A.) (XXXIX—  
14-4-1970), 177-78.
- Reported ransacking of Gandhi Centre at  
Jadavpur University (C.A.) (XXXIX—  
17-4-70), 197-98.
- Reported remarks of Chief Justice of India  
about notice of lodgement of appeal  
served on some M. Ps. (XL—22-4-70),  
243-44.
- Reported Statement of Minister of Defence  
re : Resettlement of ex-servicemen (C.A.)  
(XL—21-4-70), 198-200.
- Resolution Re. Railway Convention Com-  
mittee. (XLI—18-5-1970), 280-82.
- Rhodesian Government declaring Rhodesia  
a Republic (C.A.) (XXXVII—12-3-1970),  
221, 249-52.
- Right to Property (Res.) (XL—1-5-70),  
279-82.
- Situation in Laos (C.A.) (XXXVI—  
25-2-70), 187-89.
- Stay Order by Certain High Courts on  
Government decision for fixing low price  
of sugar. (C.A.) (XXXVIII—2-4-1970),  
189-90.
- Unemployment Problem (Res.) (XXXIX—  
17-4-70), 259-64, 273-74, 276-78.

**GUPTA, SHRI KANWAR LAL—Contd.**

- Utilisation of PL—480 Funds. (H. A. H.  
Dis.). (XXXVIII—1-4-70), 309-11.
- Use of Nuclear Engineering Technology  
for Peaceful Purposes. (H.A.H. Dis.)  
(XXXIX—20-4-1970), 384-86.
- Visit by Delegation of Provisional Re-  
volutionary Government of South Vietnam  
to India. (H.A.H.). (XXXVII—18-3-70),  
339-40.
- Visit by West German Delegation of Busi-  
nessmen and Financiers (H.A.H. Dis.)  
(XXXIX—10-4-70), 349-50, 353.
- GUPTA, SHRI LAKHAN LAL :**
- Allocation of iron and steel to Madhya  
Pradesh. (XXXVII—17-3-70), 187.
- Completion of Satiara Dam Madhya Pradesh,  
(XXXVIII—1-4-70), 94.
- Draught in Durg, Bilaspur, Raigarh and  
Surguja Districts of Madhya Pradesh.  
(XXXVIII—25-3-70), 39.
- Etma Bango Dam on River Hasdo in  
Madhya Pradesh. (XXXVIII—  
25-3-70), 110.
- Order of priority Allotted to three Coal-  
Based Fertilizer Plants. (XXXVII—  
30-3-70), 38.
- Production in Mandhar Cement Factory  
(Madhya Pradesh). (XXXVIII—  
24-3-70), 275-76.
- Setting up of a steel plants at Vishakha-  
patnam. (XXXVII—17-3-70), 165-66.
- Setting up of Caustic Soda Chlorine Plant  
at Korba by M.P. Audyogik Vikas Nigam.  
(XXXVIII—30-3-70), 101.
- Setting up of Engineering based Industrial  
Units. (XXXVII—17-3-70), 165.
- Setting up of Pelletisation Plant at Bailadilla  
by N.M.D.C. (XXXVIII—30-3-70),  
135.
- GUPTA, SHRI RAM KISHAN :**
- Absence of light and fan in passenger train  
between Gomoh and Barwadih (Eastern  
Railway), (XL—19-5-70), 119.
- Administrative Approval by Centre to  
Revenue Projects of Delhi Administra-  
tion. (XXXIX—10-4-70), 118.
- Agricultural Wealth Tax. (XLI—18-5-70),  
105.
- Allegations against Haryana Chief Minister,  
(XLI—13-5-70), 171-72.
- Alleged Training of Hostile Nagas by  
North Vietnam. (XXXVI—25-2-70),  
62-63.

## GUPTA, SHRI RAM KISHAN—Contd.

- Appointment of judges to Punjab and Haryana High Court. (XL—24-4-70), 94.
- Arrest of Naga rebels with Chinese arms and Instruction Books. (XXXVII—11-3-70), 124-25.
- Bye elections for Assembly seats in Haryana. (XL—28-4-70), 107.
- Call by a Former Marxist Minister of West Bengal to West Bengal Peasants and Workers to keep their Lathis ready and Spears Sharp. (XXXIX—10-4-70), 37.
- Call Girls Racket in Big Hotels of Bombay, Calcutta and Delhi. (XXXIX—14-4-70), 143.
- Central Agro-Industrial Corporation. (XXXVI—26-2-70), 140.
- Central Military and Police help to Haryana during recent Disturbances. (XXXIX—17-4-70), 54-55.
- Clash between gangmen and personnel of—R.P.F. at Burdwan. (XLI—12-5-70), 73.
- Co-ordination Committee for National Integration Samities. (XXXVII—9-3-70), 174.
- Crop Insurance Schemc. (XLI—14-5-70), 54.
- Death of persons due to fire at Narnaul and Rewari Railway Stations (Western and Northern Railways). (XL—28-4-70), 106.
- Demands for allocation of a unit of Bharat electronics to Haryana (XLI—13-5-70), 98.
- Demand for Rajdhani Express from Delhi to Pathankot, Amritsar, Ahmadabad and Ferozpur. (XL—28-4-70), 105.
- Demand of U. P. Government to increase price of sugarcane. (XL—23-4-70), 158-59.
- Direct Dialing system between Delhi-Calcutta and Delhi-Bombay. (XXXVIII—26-3-70), 205-06.
- Direct Telephone line between Charkhi Dadri-Delhi and Charkhi Dadri-Rothak. (XXXVI—26-2-70), 140-41.
- Discovery of Skeletons associated with Harappan Culture in Chandigarh. (XXXVII—13-3-70), 173-74.
- Division of assets of Punjab University between Punjab and Haryana. (XXXVII—9-3-70), 54.
- Double track between Khatipur and Garhi Harsru (Northern Railway). (XXXVI—24-2-70), 51.

## GUPTA SHRI RAM KISHAN—Contd.

- Effect on Beas-Sutlej link project at Pandoh due to agitation of Himachal Pradesh non-gazetted staff. (XLI—20-5-70), 47-48.
- Effect of proposed industrial townships at the outskirts of Chandigarh on development of the city. (XLI—19-5-70), 80.
- Relocation of Tundla-Delhi Railway Line. (XXXVIII—24-3-70), 290-91.
- Expenditure on Bombay session of AICC. (XLI—8-5-70), 53.
- Expenditure on development of agriculture in Haryana under Fourth Plan. (XLI—7-5-70), 97.
- Expenditure on "Sun House" in London. (XXXVI—25-2-70), 69.
- Expert Committee on Tax-collection. (XXXVI—23-2-70), 65-70.
- Export of Engineering Goods during 1970 (XXXIX—8-4-70), 24-26.
- Filling up of income tax returns by the Members of Parliament. (XXXVI—23-2-70), 134-35.
- Formulation of Economic and Fiscal Policies. (XL—4-5-70), 105-06.
- Implementation of family planning programme in States. (XLI—18-5-70), 45.
- Implementation of National Labour Commission Recommendations. (XXXVI—26-2-70), 101-02.
- Increase in incidence of interference of running of trains and ticketless travelling between Delhi and Rewari. (XXXIX—14-4-70), 65.
- Increase in the Number of Gheraos in Industrial Organisations. (XXXVIII—30-3-70), 207.
- Indian Doctors in Foreign Countries. (XXXIX—13-4-70), 70.
- Indiscipline in Delhi University. (XXXV—11—13-3-70), 59.
- Infiltration of Pakistani Muslims into Assam. (XXXVIII—3-4-70), 43-44.
- Integrated Nutrition programme. (XL—28-4-70), 79.
- Introduction of direct dialling system during 1970-71. (XXXVII—12-3-70), 146-47.
- Issue of Licences to Haryana. (XXXVIII—24-3-70), 246-47.
- Kashmir Commando Unit set in Pako occupied Kashmir. (XXXVIII—25-3-70), 24-27.

## GUPTA, SHRI RAM KISHAN—Contd.

- Loan to Haryana for Irrigation Schemes. (XXXVIII—1-4-70), 68.
- Looting of Bilpur station (Northern Railway) (XLI—5-5-70) 141.
- Lottery Scheme for Providing (XXXVII—16-3-70), 27.
- Machinery to review the Export Finance. (XXXVII—18-3-70), 99.
- Measures to prevent foreign Companies from entering into Internal Trade and Commerce. (XXXVI—2-3-70), 166-67.
- Memorandum from Haryana Government retransfer of Fazilka and Abohar to Haryana. (XXXVIII—3-4-70), 72.
- Mini super bazars in rural areas. (XLI—19-5-70), 79-80.
- Modernisation of TISCO. (Jamshedpur). (XXXVII—10-3-70), 95-96.
- Nationalisation of Sugar Industry. (XXXVI—26-2-70), 32-33.
- Naxalite leader in Nepal (XLI—15-5-70), 192.
- New Railway lines during fourth Five Year Plan. (XXXVIII—31-3-70), 111.
- New Railway Station and Halts in Bikaner Division (Northern Railway). (XXXVII—17-3-70), 51-52.
- Oil Drilling Programme during Fourth Plan. (XL—27-4-70), 135-36.
- Oil Refinery for Haryana. (XLI—18-5-70), 95.
- Oral Contraceptive Pill. (XL—4-5-70), 19-23.
- Ordinance Production Board. (XXXVI—25-2-70), 68.
- Padma Shri Award to persons from Haryana. (XXXVII—13-3-70), 173.
- Panel to advise on Industrial prices. (XXXVI—24-2-70), 58.
- Planning Commission committee on Unemployment. (XXXVII—5-3-70), 211-13.
- Police interference in Chandigarh in Land lord tenant dispute. (XXXVIII—3-4-70), 82.
- Post-offices in Haryana. (XXXVII—5-3-70), 61-62.
- Production of Tractors in Government Factories at Pinjore and Durgapur (XXXVI—3-3-70), 46-47.
- Production, procurement and Import of foodgrains. (XXXVII—5-3-70), 40-41.

## GUPTA, SHRI RAM KISHAN—Contd.

- Progress of TV station, Bombay. (XXXIX—16-4-70), 95.
- Provision of amenities for leader of opposition in Parliament. (XXXVIII—3-4-70), 165.
- Public sector industries in Haryana. (XLI—11-5-70), 88-89.
- Raid by armed gang on State Bank of India Calcutta. (XXXVI—2-3-70), 165-66.
- Raids by Customs Department. (XXXIX—6-4-1970), 131.
- Relaxation of Rules for recruitment to Central Posts. (XXXVII—9-3-70), 173.
- Report of second wage Board for sugar Industry. (XXXIX—9-4-70), 42.
- Reported rowdyism at New Delhi Railway Station on 24th December, 1969 (XXXVI—24-2-70), 68.
- Revised price of cement. (XXXVI—24-2-70), 18-20.
- Rules for grant of loans from Nationalised Banks. (XXXVII—16-3-70), 127.
- Sale of fake railway receipts to Businessmen. (XXXVIII—24-3-70), 66-67.
- Sale of polythene in Black Market by M<sup>rs</sup> Asian Cables. (XXXVI—3-3-70), 140-41.
- Seizure of Gold in Delhi. (XXXVIII—30-3-70), 24.
- Separate post master general's circle for Haryana. (XXXIX—16-4-70), 95.
- Setting up of dry forming centre in (Haryana). (XLI—7-5-70), 98.
- Setting up of State Housing Board in States. (XXXIX—6-4-4-70), 131-32.
- Shortage of Paper. (XXXVI—3-3-70), 141.
- Small car project. (XXXVI—3-3-70), 197-99.
- Smuggling of liquor from Haryana into Delhi. (XXXVII—9-3-70), 174.
- Soviet Embassy's request for completion of Trivandrum Cultural Centre Building. (XLI—6-5-70), 100-01.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Statement made by Gen. Cariappa for redressal of grievances of ex-servicemen (XLI—13-5-70), 86.
- Submission of housing, schemes by State. (XXXVII—9-3-70), 70.

**GUPTA, SHRI RAM KISHAN—Contd.**

Submission of report by Expert Committee of Engineers of Ganga River Commission (XXXVII—18-3-70), 99.

Suggestions regarding fixing a ceiling on Urban Property. (XL—27-4-70), 19-24.

Taking over Rupor, Harike and Ferozepur Dams by Bhakra Control Board. (XXXVI—25-2-70), 27.

Tax evaders in Haryana. (XXXIX—13-4-70), 56.

Telephone Directory for Punjab. (XLI—14-5-70), 153-54.

Telephone Exchanges and Public Call Offices in Haryana. (XXXVI—26-2-70), 140.

Telex Exchange during Fourth Plan. (XL—23-4-70), 157-58.

Utilisation of water on expiry of Canal water agreement with Pakistan. (XXXVII—18-3-70), 22-25.

Vacant posts of Ambassadors. (XXXVIII—1-4-70), 68.

*Debates*

Prorogation of the Harayana Legislative Assembly (M) (XXXVII—4-3-70), 364-65; Reported outbreak of Jaundice in Delhi (C.A.). (XXXIX—10-4-70), 224.

**GURCHARAN SINGH, SHRI :**

Criteria for allotting imported tractors to Agro-Industrial Corporation of States and their distribution to farmers. (XLI—14-5-70), 171-72.

Fall in average yield of wheat. (XXXVII—5-3-70), 29.

Fall in production of cotton due to non-availability of cotton seeds (XL—30-4-70) 11.

Finalisation of seniority list of Cadets of erstwhile Pepsu State. (XXXVII—13-3-70), 197-98.

Holding of elections to SGPC, Punjab (XLI—15-5-70), 166.

Land ceiling in various States. (XLI—14-5-70), 14-15.

Power generation in Bhakra. (XL—30-4-70), 34.

Punjab Wakf Board. (XXXVII—17-3-70), 149-50.

Railway over-bridge in Moga City (Punjab). (XXXVII—10-3-70), 207.

Reaction of Punjab Government towards setting up of a boundary commission. (XLI—15-5-70), 114.

*Debates*

D.G., 1970-71. Min. F.A. & C.D. (XL—30-4-70), 312-15.

President's Address (M). (XXXVI—2-3-70), 291-98.

**HALDER SHRI KRISHNA :**

Allotment of land to landless persons. (XXXVII—5-3-70), 80-83.

Ashoka Multi-purpose Co-operative Society. (XXXVI—26-2-70), 91.

Building of an Inland water Transport Fort at Jogigopa (Assam). (XXXVII—13-3-70), 129-30.

C.I.A. activities in West Bengal. (XXXVI—27-2-70), 23-27.

Check on shifting of offices of Birla firms from West Bengal. (XLI—8-5-70), 100.

Closure of stalls of Central Fisheries Corporation at Delhi and Calcutta. (XXVIII—2-4-70), 174.

Creation of Job Opportunities to check Unemployment. (XXXVI—26-2-70), 75-70.

Cropped area under High Yielding variety of crop. (XXXVII—5-3-70), 115-18.

Detection of open door wagons on eastern railway. (XXXVII—10-3-70), 103.

Diplomatic recognition to German Democratic Republic. (XXXVI—25-2-70), 76-77.

Entry of police in a school in 24 Parganas district of West Bengal. (XLI—8-5-70), 151.

Fourth Plan Expenditure for Development of Paradeep Port. (XXXVI—27-2-70), 61-70.

Import into India of third country products, through Nepal. (XXXVI—25-2-70), 118-19.

Increase in Crime cases in Delhi. (XXXVI—70-72).

Land for landless in West Bengal. (XL—30-4-70), 156.

Maharashtra-Mysore Border Dispute (XXXVI—27-2-70), 69-70.

Opposition for creation of Surpluses for export through restraints on domestic consumption. (XXXVI—25-2-70), 35.

Reduction of Expenditure on Govt. Institutions, Officials and Ministers. (XXXVI—23-2-70), 199.

**HALDER SHRI KRISHNA—Contd.**

Rehabilitation of Scheduled Tribes Families of East Pakistan Refugees in Chanda District, Maharashtra. (XXVIII—2-4-70), 168-69.

Relaxation of rules for advance of loans by Banks. (XXXVI—2-3-70), 47-48.

Relinquishing of Charge by Managing Director of Central Fisheries Corporation. (XXVIII—2-4-70), 173-74.

Safe Deposit Arrangements. (XXXVI—2-3-70), 93.

Scheduled Bank's Advances to Goenka Group of companies. (XXXVI—23-2-70), 90-92.

Search of residences of Delhi Police Officials (XXXVIII—24-3-70), 152-53.

Setting up of a Carbon Plant at Haldia. (XLI—12-5-70) 161-62.

Setting up of Central Homoeopathic Council. (XLI—115-70), 225.

Setting up of small scale Industries by Unemployed Youths with Central Assistance. (XXXVI—24-2-70), 8-10.

Sewage canal of Magrahat (West Bengal) (XL—29-4-70), 162-63.

Shirakol Y. N. Vidya Mandir 24-Parganas West Bengal. (XLI—8-5-70), 152.

Statement of Shri K. G. Bose Regarding Farakka Project employees. (XXXVI—25-2-70), 123-24.

Value of orders placed with small units by D.G.S. & D. (XXXVII—16-3-70), 79.

Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.

West German delegation's visit to India (XXXVII—16-3-70), 72-73.

*Debates*

D.G., 1970-71. Deptt. Soc. Wel. (XL—29-4-70), 236-42.

**HANUMANTHAIYA, SHRI :**

Constitution (Amendment) Bill. (Omission of Article 314) by Shri Madhu Limaye. Consid. (XL—28-4-70), 306-10.

Constitution (Amendment) Bill, 1967 : (Amendment of article 164) by Shri P. K. Deo Consid. (XLI—8-5-70), 230-34.

D.G., 1970-71

Min. E.A. (XXXIX—7-4-70), 242-51.  
Min Steel and H.E. (XXXIX—16-4-70), 276-80.

Finance Bill, 1970. Consid. (XLI—5-5-1970), 251-56.

**HANUMANTHAIYA, SHRI—Contd.**

President's Address (M). (XXXVI—25-2-70) 201-22.

**HAZARIKA, SHRI J. N. :**

Disparity in pay scales of Hindi Officers in different departments of the Government of India. (XL—4-5-70), 237-39.

*Debates*

D.G. (Railways), 1970-71 : (XXXVIII—28-3-70), 64-67.

Finance Bill, 1970. Consid. (XLI—5-5-70), 285-86.

**HEERJI BHAI, SHRI :**

Construction of Dam under Mahi Project, (XL—29-4-70), 113-14.

Height of Kadana Dam. (XL—29-4-70), 183-84.

Kadana Project's report. (XL—29-4-70), 181-82.

Meeting of Chief Ministers of Gujarat and Rajasthan re : Kadana project. (XL—29-4-70), 182-83.

Refixation of seniority of Class I and Class II Office of Central Water and Power Commission. (XL—29-4-70), 173-74.

*Debates*

D. G., 1970-71

Deptt. sec. Wel. (XL—30-4-70) 187-91.

**HEM RAJ, SHRI :**

Acquisition of land by Beas project authorities. (XL—20-4-70), 157-58.

Advisory committees in various Ministries (XXXVII—16-3-70), 175-76.

All world Sanskrit Conference held at Allahabad. (XXXVIII—24-3-70), 186-87.

Alleged Harassment of Nepalese Traders at Calcutta Port. (XXXVII—4-3-70), 177.

Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.

Allocation of Judicial Officers to Himachal Pradesh. (XXXIX—10-4-70), 149.

Allocation of Medical Officers from Punjab to Himachal Pradesh. (XXXVI—2-3-70), 106-07.

Allocation of staff of Punjab Engineering College, Chandigarh. (XXXIX—10-4-70), 194.

Allocation of Staff to Himachal Pradesh. (XXXVIII—24-3-70), 201-02.

Allotment of housing plots to MPs in Delhi. (XXXVII—16-3-70), 193-94.



HEM RAJ, SHRI—*Contd.*

- Allotment of land to Tara Co-operative House Building Society, Delhi. (XXXVI—23-2-70), 207-08.
- Amenities on Rupar-Nagal Dam Line. (Northern Railway). (XXXVII—17-3-70), 185.
- Amount spent by India for securing friendship of Pakistan. (XXXVI—25-2-70), 81-82.
- Annual function of ex-servicemen. League. (XL—29-4-70), 162.
- Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.
- Appointment of Boundary Commission for Punjab and Haryana. (XXXVI—27-2-70), 132-33.
- Appointment of separate Chief Engineers for Seal and salal projects. (XXXVII—4-3-70), 61.
- Arrears of Income Tax. (XXXVI—2-3-70), 91-93.
- Arrears of Taxes. (XXXVII—9-3-70), 416.
- Asoka Mehta Committee report on Khadi and village Industries. (XXXVII—10-3-70), 163-64.
- Assessment of Hydel Power capacity of Himalayan Region. (XL—29-4-70), 178.
- Bifurcation of Punjab Postal Circle. (XXXVII—12-3-70), 210.
- Bringing back in Indian Electronic Engineers Working Abroad. (XXXVII—4-3-70), 179.
- Cases of Income Tax Assessment. (XXXVI—2-3-70), 76.
- Certification of thermometers by ISI. (XL—21-4-70), 176-77.
- Circulation of eight and four-Anna Coins. (XXXVI—2-3-70), 105-06.
- Civilians in Defence Forces. (XXXVI—25-2-70), 116.
- Claims for goods lost on Railways. (XXXVI—3-3-70), 107.
- Commemorative stamps on General Zorawar Singh. (XLI—7-5-70), 170-71.
- Completion of Northern Zone Grid. (XXXVII—4-3-70), 180.
- Conditions of Service of Himachal Pradesh employees. (XXXIX—10-4-70), 204.

HEM RAJ, SHRI—*Contd.*

- Conference of Ministers of Social Welfare of States. (XXXVII—10-3-70), 165-66.
- Conference of Transport Ministers of States. (XXXVII—13-3-70), 184-86.
- Construction of New Delhi-Ghaziabad Road. (XXXIX—17-4-70), 84-85.
- Creation of Central Road Board on Pattern of Railway Board. (XXXVIII—24-3-70), 230.
- Creation of separate postal circle for Himachal Pradesh. (XLI—7-5-70), 170.
- Criteria for grant of statehood to Union Territories. (XXXIX—17-4-70), 130.
- Decision on recommendations of Elayaperumal Committee. (XXXVII—10-3-70), 164.
- Decline in Ticketless Travelling on Railways. (XXXVI—3-3-70), 190.
- Demand for additional train from Mughal Sarai to Pathankot or running of deluxe train between Amritsar and Howrah. (XL—21-4-70), 183-84.
- Demand for statehood for Union Territories. (XXXVIII—3-4-70), 10.
- Development of Nangal Dam Railway Station. (XXXVII—17-3-70), 186.
- Dieselisation of Kangra Valley and Kalka Simla sections of Northern Railway. (XXXIX—14-4-70), 163.
- Discovery of Ashoka Pillars in Patna. (XXXIX—10-4-70), 158.
- Discovery of Harappan age finds in Chandigarh. (XXXIX—10-4-70), 158.
- Discovery of skeletons associated with Harappan Culture in Chandigarh. (XXXVII—13-3-70), 173-74.
- Duty free shops at Airports. (XXXVII—9-3-70), 212.
- Enhanced rate of pension for Officers retiring before March, 1968. (XXXVI—25-2-70), 116.
- Establishment of Industries in Himachal Pradesh. (XXXVI—24-2-70), 226.
- Establishment of small farmers development agencies in Dry Farming areas. (XXXVII—5-3-70), 185-86.
- Extension of Madras Janta Express Train to Pathankot. (XXXIX—14-4-70), 163.
- Extension of Punjab Rent Restriction Act to Himachal Pradesh. (XXXVII—4-3-70), 180.
- Foreign Tourists visiting India. (XXXVIII—24-3-70), 229-30.

**HEM RAJ, SHRI—Contd.**

- Free legal aid to the Poor. (XXXIX—14-4-70), 156.
- Fund for Rural Housing Schemes in States in the Fourth Plan. (XXXVI—23-2-70), 210-11.
- Grievances of employees of Administration (XXXIX—17-4-70), 95.
- Incidence of Taxation, (XXXVI—23-2-70), 207-08.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.
- Lifting of U.S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Modern tea factory at Palampur. (XL—29-4-70), 156.
- Pay and allowances of non-gazetted employees of Himachal Pradesh. (XXXIX—10-4-70), 204.
- Payment of Compensatory and Hill Allowances to P & T Staff in Himachal Pradesh. (XXXVII—5-3-70), 187-88.
- Pilferages on Indian Railways. (XXXVI—3-3-70), 105-06.
- Policy towards Official Language. (XLI—14-5-70), 217.
- Printing of Lok Sabha Debates Publications to Hindi. (XXXVI—23-2-70), 209-10.
- Production Programme of petroleum and Natural Gas during fourth Plan. (XXXVII—9-3-70), 415.
- Programme for increase in lift irrigations scheme in States under Fourth plan. (XLI—7-5-70), 169-70.
- Promotion of Assistant Foremen and Foremen working in Ordnance factories. (XXXIX—8-4-70), 164.
- Proposal for land allotment to outtees of rong Dam. (XXXVII—4-3-70), 181-82.
- Provision for more comforts for tourists (XXXVII—9-3-70), 252.
- Railway out agencies in Himachal Pradesh. (XXXVI—3-3-70), 107-08.
- Reallocation of staff on reorganisation of Punjab. (XXXVII—9-3-70), 252.
- Recruitment of Graduates and Non-graduates in medical, Engineering and Veterinary Posts as Emergency and short Service Commissioned Officers. (XL—29-4-70), 179-80.
- Rehabilitation of Outtees of Beas dam. (XXXVI—25-2-70), 117-18.
- Rehabilitation of outtees of Pong Dam Area. (XXXVII—11-3-70), 29-30.

**HEM RAJ SHRI—Contd.**

- Release of Emergency Commissioned Officers. (XXXVII—18-3-70), 70.
- Reorganisation of Districts in Himachal Pradesh. (XL—1-5-70), 175.
- Report of Land Acquisition Committee (XXXIX—9-4-70), 100.
- Representation by Inhabitants of Yol Camp against imposition of enhanced rates of Taxation in Cantonment area. (XXXVII—4-3-70), 181.
- Resettlement of Under Graduate Released Emergency Commissioned Officers. (XL—22-4-70), 37.
- Retention of lien of permanent Central Government Employees transferred to other departments. (XXXVII—9-3-70), 87.
- Revision of salaries of Judges of High Courts and Supreme Court. (XXXVI—27-2-70), 59.
- Sale of Banned Foreign Goods in open market. (XXXVI—23-3-70), 106.
- Scheme to Subsidize printing of Standard Books in Indian Languages. (XXXVII—13-3-70), 186.
- Seminar on Dry Farming. (XXXVII—5-3-70), 167-68.
- Setting up of an Industry in Nangal. (XXXVIII—24-3-70), 269.
- Setting up of cement factories in Northern States. (XL—28-4-70), 157.
- Setting up of Industrial Project in Himachal Pradesh during Fourth Plan. (XX—XVI—24-2-70), 225-26.
- Setting up of Public Sector Under-taking in States. (XXXVII—18-3-70), 65-66.
- Setting up of tea factory. (XXXVII—11-3-70), 132.
- Share of Himachal Pradesh in Chandigarh. (XXXVI—27-2-70), 153-54.
- Share of Punjab, Haryana and Chandigarh on Bifurcation of Punjab Agricultural University. (XXXVII—12-3-70), 210-11.
- Standardisation of food items by ISI. (XL—21-4-70), 177-78.
- Standards for Himachal Pradesh and Uttar Pradesh Black and Green Tea. (XXXVII—9-3-70), 417.
- Stoppage of imports under PL 480. (XXXVII—5-3-70), 186.
- Stoppage of train service on Ambala-Nangal Dam Section (Northern Railway). (XXXVII—17-3-70), 186-87.

**HEM RAJ, SHRI—Contd.**

- Sub-post offices and branch post offices attached with head office at Kangra. (XXXIX—16-4-70), 138.
- Survey of land on Kangra Valley Section. (Northern Railway). (XXXIX—7-4-70), 174.
- Survey of Rural drinking water supply. (XL—4-5-70), 237.
- Take over of Nangal-Bhakra Railway line. (Northern Railway). (XXXVI—24-2-70), 224-25.
- Terms and conditions of the employees of the Bhakra Management and Beas Construction Boards. (XXXIX—8-4-70), 48-49.
- Unlicensed Radio sets. (XXXVII—12-3-70), 211-12.
- Unused steel scrap lying in Steel Plants. (XXXVII—10-3-70), 163.
- Value of Evacuee Property in Pakistan. (XXXVI—26-2-70), 61-62.
- Vasectomy cases, Statewise. (XXXVI—23-2-70), 209.
- Waiting rooms for Kiratpur Sahib Railway Station (Northern Railway). (XXXVII—17-3-70), 156-57.

*Debates*

D.G., 1970-71.

Min. H.A. (XXXVIII—1-4-70), 233-37.

General Budget 1970-71—General Discussion. (XXXVII—12-3-1970), 393-40.

Haryana and Punjab Agricultural Universities Bill : Consid. (XXXVII—28-3-70), 190-94.

Haryana and Punjab Agricultural Universities Ordinance : (Res.). (XXXVIII—28-3-70), 190-94.

Revision of scales of pay and allowances of employees of Union Territories (Dis.). (XXXVII—17-3-70), 378-80.

Strike by Non-gazetted staff Himachal Pradesh (C.A.). (XL—1-5-70), 187-90.

**HIMAT SINGKA, SHRI**

A.I.R. coverage of Proceedings of Parliament. (XXXVIII—26-3-70), 228.

A.K.C. report on personnel administration. (XXXVII—24-3-70), 118-19.

Revision of Manually Driven Rickshaws. (XXXVIII—2-4-70), 154.

Accumulation of unauthorised stocks cotton by the textile mills. (XL—22-4-70), 95.

**HIMAT SINGKA SHRI—Contd.**

- Action against defaulters of employees provident fund. (XLI—14-5-71), 63.
- Action against Nagas, Mizos and Naxalites after the lapse of Preventive Detention Act. (XXXVIII—3-4-70), 121.
- Action on recommendations of administrative Reforms Commission. (XXXVII—9-3-70), 110.
- Advertisements in press regarding nationalisation of General Insurance. (XXXVII—16-3-70), 191-92.
- Air-Strip used by smugglers near Bombay. (XXXVII—13-3-70), 101.
- Alleged Artificial increase in Public Sector outlay in Fourth Plan. (XXXVII—4-3-70), 98.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Amount presented to Khan Abdul Ghaffar Khan. (XL—27-4-70), 144-45.
- Anomaly in signature of Vice-Chancellor on Master's Degrees conferred by University of Delhi. (XXXIX—10-4-70), 150.
- Anti-India Broadcasts by Radio Peking. (XXXVII—18-3-70), 70-71.
- Asian Common Market. (XXXVI—25-2-70), 73.
- Ban on Forward Training in Agricultural produce. (XXXVII—10-3-70), 70.
- Ban on forward trading in steel. (XXXVI—3-3-70), 192.
- Barauni Refinery. (XXXVI—2-3-70), 32-33.
- Ceiling on the size of Central and State Ministries. (XXXIX—10-4-70), 200.
- Ceiling on Urban Property. (XXXVI—23-2-70), 179-80.
- Central aid for development of minor irrigation in Bihar during 1970-71—(XL—23-4-70), 159-62.
- Central Assistance for famine-hit areas in Rajasthan and Tamil Nadu. (XXXVII—9-3-70), 282.
- Child lifting menace in Delhi. (XL—24-4-70), 52.
- Closure of Vanaspati Manufacturing Units. (XXVIII—2-4-70), 165-66.
- Clubs for Russian technicians in Public Undertakings. (XXXVI—24-2-70), 164.
- Codification of Privileges of M.Ps. (XXXVII—13-3-70), 136-37.
- Collapse of Air India Building at Santa-Cruz Airport. (XXXVII—13-3-70), 134-35.

## HIMAT SINGKA SHRI—Contd.

- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Collision of Southern Express with goods Train near Faridabad. (XLI—5-5-70), 102-03.
- Commercial Type Universities. (XXXVII—13-3-70), 54-56.
- Committee to examine complaints from Public re. Railway facilities in Bihar. (XXXVII—17-3-70), 30-31.
- Comparative expenditure on pest control in India during 1968 and 1969 as compared to foreign countries. (XL—30-4-70), 147-48.
- Comparative study on T.V. Developments in India and Pakistan. (XXXIX—9-4-70), 109-10.
- Concessions given by E.E.C. on the Import of Handicrafts. (XXXIX—3-4-70), 158.
- Constitution of committee for development of coal. (XLI—11-5-70), 129.
- Construction of Ganga Barrage by Pakistan (XLI—13-5-70), 152.
- Construction of a Hostel for Harijan Girls by Delhi Administration. (XXXVII—10-3-70), 85.
- Construction of second bridge over the Hooghly in Calcutta. (XXXVIII—24-3-70), 34.
- Cost of production of Steel. (XXXVIII—24-3-70), 966-67.
- Cost of production of steel at Bokaro steel plant. (XLI—5-5-70), 46-47.
- Creation of buffer stock of foodgrains. (XLI—7-5-70), 58-59.
- Creation of buffer stock of oil seeds. (XLI—7-5-70), 98.
- Crisis in Jute Industry. (XXXVIII—1-4-70) 63.
- Deaths due to cold wave in Bihar. (XX-XVI—2-3-70), 63-64.
- Death of Workers of Border Roads Organisation due to land slide at Pedong. (XXXVI—25-2-70), 108.
- Decision to allow Indians Travelling by Air India to carry 100 dollars with them. (XXXIX—17-4-70), 91-92.
- Deceit and thefts in State Bank and other Nationalised Banks. (XXXVI—23-2-70), 119.
- Decrease in L.I.C. Premium Rates (XXXVI—23-2-70), 99-100.

## HIMAT SINGKA SHRI—Contd.

- Delay in construction of Bokaro Steel Plant. (XXXVIII—24-3-70), 367-68.
- Delicensing of small Industries. (XXXVII—24-3-70), 264.
- Demand by Chief Ministers for setting up small car projects. (XL—21-4-70), 45.
- Demand for imposition of President's rules in Rajasthan. (XXXVIII—3-4-70), 111.
- Demand for increasing prices of controlled varieties of cloth. (XL—29-4-70), 44-45.
- Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session held in New Delhi. (XXXIX—7-4-70), 76.
- Devaluation of Indian Rupee. (XXXVII—9-3-70), 372.
- Development of Aluminium Industries During Fourth plan. (XXXIX—20-4-70), 174-75.
- Development of Paper Industry. (XXXVI—3-3-70), 137-38.
- Development of Railways in Bihar. (XL—28-4-70), 49.
- Differences between India and Iran over proposed joint venture for manufacture of Ammonia in Iran. (XXXIX—13-4-70), 206.
- Distribution of Cotton. (XLI—6-5-70), 116.
- Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.
- Electrification of Howrah-Delhi Trunk Route. (XXXVI—3-3-70), 134-35.
- Elimination of Intermediaries in Food Trade. (XXXVII—5-3-70), 153-54.
- Existence of copper deposits at Bunals Mutu. (XL—4-5-70), 108-09.
- Expansion Programme of Hindustan Aluminium Corporation. (XXXIX—20-4-70), 102-03.
- Export of Cereals and fruits by Food Corporation of India. (XXXVII—12-3-70), 143-44.
- Export of textile to U.K. (XXXVII—11-3-70), 144-45.
- Export of Textiles to U.S.A. (XLI—6-5-70), 115-16.
- Extending of facilities to small <sup>business</sup> by Nationalised Banks. (XLI—18-5-70), 129.
- Extension of Delhi T.V. Range. (XXXIX—9-4-70), 45.

## HIMAT SINGKA SHRI—Contd.

- FIQCT's Opposition to the Nationalisation of Foreign Trade. (XXXIX—8-4-70), 41.
- Fall in Industrial Production. (XXXVI—24-2-70), 169.
- Fertilizer projects under Fourth Plan. (XXXVIII—30-3-70), 107.
- Free education for girls in Fourth Five Year Plan (XLI—15-5-70), 32-33.
- Funds for accelerated Implementation of Rajasthan Canal Project (XXXVII—11-3-70), 76-77.
- Gheraoes in Coal Mines in Bihar. (XXVIII—2-4-70), 155-56.
- Grant of licences for Manufacture of T. V. Sets. (XLI—6-5-70), 78.
- Grievances of all India Railway men's Federation. (XXXVI—24-2-70), 165-68.
- High prices of fertilizers in India as compared with Foreign countries. (XXXVIII—26-3-70), 229-30.
- Illegal Practices indulged in by International Airlines. (XXXVII—13-3-70), 139.
- Implementation of procurement programmes in respect of foodgrains. (XXXVI—26-2-70), 173-75.
- Implementation of Recommendations of Commission of Enquiry on Job Security in Oil Companies. (XXVIII—2-4-70), 97-98.
- Import of chemical machinery. (XLI—11-5-70), 80-81.
- Import of cotton. (XXXVIII—29-3-70), 144-45.
- Import of defective WAM-1 locomotive<sup>s</sup> (XLI—19-5-70), 157.
- Import of dry fruits and export of other commodities in exchange (XLI—20-5-70), 94-95.
- Import of Fertilizer in 1970-71. (XXXVII—26-3-70), 227.
- Incidence of Direct and Indirect Taxes (XL—4-5-70), 25-27.
- Increase in business of L.I.C. (XXXVII 9-3-70), 372.
- Increase in cost of building materials in Delhi. (XXXVIII—30-3-70), 151.
- Increase in D.A. to Central Government Employees since Second Pay Commission Report. (XXXIX—6-4-70), 204-05.
- Increase in Lawlessness in Kerala and West Bengal. (XXXVI—27-2-70), 142.

## HIMAT SINGKA SHRI—Contd.

- Increase in prices of Vanaspati. (XXXVI—26-2-70), 54-55.
- Increase in production of rice by foliar application of fertilizers. (XL—30-4-70), 132-33.
- Indians described as 'Fence Sitters' in Malaysia. (XLI—13-5-70), 152.
- India's Role in U.N.O. on Rhodesia. (XL—22-4-70), 71.
- India's share in World export trade. (XLI—6-5-70), 90.
- Indo-Ceylon talks to keep Indian ocean a nuclear free zone. (XXXVII—11-3-70), 144.
- Indo-Ceylonese Past regarding the Stateless in Ceylon. (XXXVII—4-3-70), 89-90.
- Indo-Nepal Talks. (XXXVII—4-3-70), 97-98.
- Indo-Pak Wa-seizure and Disposal of properties. (XXXVII—11-3-70), 126-27.
- Influx of Indians into U.K. (XLI—20-5-70), 42-43.
- International Labour Organisation Scheme for world employment programme. (XXXIX—16-4-70), 42.
- Intra-Regional Trade Arrangements. (XLI—6-5-70), 35.
- Introduction of Pilot Scheme in Government to effect economy and efficiency. (XL—27-4-70), 152-63.
- Introduction of total Prohibition. (XXXIX—7-4-70), 152.
- Invention of a new mechanical device for transplanting paddy seedlings. (XLI 30-4-70), 132.
- Joint Management councils in Industries and Worker's Participation in Management. (XXXVII—5-3-70), 227-28.
- Keeping Indian ocean as a nuclear free zone. (XXXVII—11-3-70), 127-28.
- Labour trouble in Durgapur Steel Plant. (XXXVII—17-3-70), 179-80.
- Licensing of New Factories for producing concrete from Fly-Ash. (XLI—12-5-70), 71-72.
- Lock outs in Coal Mines in Bihar. (XXVIII—2-4-70), 154-55.
- Machinery and parts of equipment stolen from Farakka Project. (XXXVI—25-2-70), 67-68.
- Manufacture of colour films in collaboration with Kodaks. (XXXVI—24-2-70), 167-68.

## HIMAT SINGKA SHRI—Contd.

- Marketing and use of liquid propane Gas. (XLI—18-5-70), 94.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Murder of Rev. Father D'Gosta in Garo-hills district. (XLI—15-5-70), 116.
- Nationalisation of foreign Plantations. (XXXVI—23-2-70), 54-55.
- Nationalisation of foreign Trade. (XXXVII—25-2-70), 69-70.
- Nationalisation of profitable part of General Insurance. (XXXIX—13-4-70), 205-06.
- Nationalisation of Smaller Banks in private Sector. (XXXVI—23-2-70), 49-50.
- Nationalisation of Sugar Industry in U.P. (XXXVI—26-2-70), 96-97.
- Naxalite activities in Andhra Pradesh. (XLI—8-5-70), 30.
- N.E.F.A. Shown as Chinese territory in Soviet Map. (XXXVII—4-3-70), 35-36.
- Newsprint quota policy. (XLI—7-5-70), 36-37.
- Non-availability of spare for D. T. U. buses. (XXXVI—27-2-70), 120-21.
- Non-utilisation of foreign aid. (XXXVII—16-3-70), 178-79.
- Non-utilisation of funds earmarked to State<sup>s</sup> for uplift of Scheduled Castes and Scheduled Tribes. (XXXVII—17-3-70), 82-83.
- Notices served on Cultural Centres. (XXXIX—8-4-70), 144.
- Offer by Rumania to purchase Rostam Crude from India. (XL—27-4-70), 161.
- Oil Terminal for berthing Huge Oil Tankers at Cochin. (XXXIX—10-4-70), 199.
- Opposition to levy of surcharge on port charges on export cargoes. (XLI—8-5-70), 95.
- PL-480 funds for Housing programmes. (XXXVI—23-2-70), 147-48.
- Pay scales of Translators. (XXXVII—16-3-70), 120.
- Plea to improve quality of Food items<sup>s</sup> served on Indian Airlines flights (XXIX—17-4-70), 92-93.
- Police posts along East Pakistan Border to control smuggling operations. (XXXVIII—24-3-70), 118.

## HIMAT SINGKA SHRI—Contd.

- Pot-based Steel Plant Scheme. (XXXVI—3-3-70), 137.
- Prime Minister's invitation to Naga Hostiles for talks. (XL—22-4-70), 76.
- Processing and Marketing of Soyabean by F. C. I. (XL—30-4-70), 49.
- Production of Helicopters in India with French Collaboration. (XXXVII—18-3-70), 145.
- Programme for Development of Industries for manufacture of sulphur under Fourth Plan. (XXXIX—20-4-70), 161-62.
- Programme of action emerging at the session of E.C.A.F.E. (XLI—14-6-70), 92-93.
- Progress of rehabilitation of refugees from East Bengal (XXXIX—16-4-70), 107.
- Promotion of lower division clerks. (XLI—clerks. (XLI—15-5-70), 151-52.
- Proposal to expand capacity of Kandla port. (XLI—8-5-70), 94.
- Proposal to give feeder services and non-priority routes to private sector aviation operators. (XXXVII—9-3-70), 245.
- Proposal to set up Plants in U.P. by H.A.L. and Bharat Electronics. (XXXIX—8-4-70), 144.
- Proposals re. safety of Nationalised State Bank and other undertakings. (XXXIX—10-4-70), 60.
- Prospects of British investment in India. (XXXIX—7-4-70), 63.
- Purchase of Aircraft by I.A.C. (XXXVI—27-2-70), 131-32.
- Purchase price of aircraft by I.A.C. (XL—24-4-70), 142.
- Raids by Naxalities on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Reaction of Punjab and Haryana Governments to Central decisions on Chandigarh issue. (XXXVI—27-2-70), 165.
- Recognised and Unrecognised Trade Unions in India and Gajendragadkar Commission's recommendations on Industrial Peace. (XXXVII—12-3-70), 173.
- Recommendation of Commissioner for S/C and S/T Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 20-27.
- Recommendation of National Labour Commission Re : Relations between Public and Private Sectors. (XXXVI—26-2-70), 82-83.

**HIMAT SINGKA SHRI—Contd.**

- Recommendations of the Railway Accidents Enquiry Committee. (XXXVI—3-3-70), 135-36.
- Rehabilitation of Blinds. (XXXVII—17-3-70), 81-82.
- Release of detenus on expiry of preventive detention Act. (XXXVI—27-2-70), 42.
- Removal of ban on automobile Ancillary Units. (XXXIX—7-4-70), 46-47.
- Removal of Unemployment in Fourth Five Year Plan. (XXXVII—5-3-70), 143-44.
- Renewal of trade pact between India and Nepal. (XXXVIII—25-3-70), 151-52.
- Repatriates from African countries and their rehabilitation. (XXXIX—16-4-70), 106.
- Replacement of excise duty by Sales Tax (XLI—18-5-70), 130.
- Replacement of foreign made cars in use with Ministers and high officials by Indian cars. (XXXIX—20-4-70), 162-63.
- Reported Objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.
- Repurcussions of limitations placed on Salaries of Managerial Cadre. (XXXVI—3-3-70), 136-37.
- Request by foreign oil companies for expansion of their refineries. (XLI—11-5-70), 47.
- Requirement and import of tractors. (XXXVII—12-3-70), 60-61.
- Re-scheduling of loans given to States. (XXXVII—9-4-70), 67.
- Restrictions on tourists visiting North Eastern Region. (XLI—1-5-70), 140-41.
- Revenue from Corporate Tax. (XXXVIII—30-3-70), 38.
- Revision in the time scheduled for the construction of Bokaro Steel Plant. (XXXVII—10-3-70), 127.
- Revision of agreement with national Iranian Oil Company for reduction in price of Daries crude. (XLI—18-5-70), 118.
- Rise in price of Foodgrains. (XXXVI—26-2-70), 173-74.
- Road accidents in Delhi and on national highways in the country. (XLI—15-5-70), 92.
- Sarkar Committee Report on C. S. I. R. (XXXIX—10-4-70), 185.
- Schemes for further exploitation and exploration of copper ore belt in Balaghat District, Madhya Pradesh. (XXXVI—16-3-70), 36.

**HIMAT SINGKA SHRI—Contd.**

- Scrutiny of Fertilizer Projects producing Nitrogen. (XXXIX—13-4-70), 96-97.
- Security deposits for Scooters held by Post Office and Banks. (XLI—12-5-70), 138-39.
- Selection Grades for Teachers. (XXXIX—17-4-70), 93-94.
- Seminar held by Indian Labour Law Society on National Labour Commission's recommendation. (XLI—14-5-70), 147.
- Setting up a body on wage structure of agricultural labour. (XXXIX—16-4-70), 42.
- Setting up by Tates of a fertilizer plant at Fithapur. (XXXVI—23-2-70), 101-08.
- Setting up of an International News Agency. (XXXVII—5-3-70), 92-93.
- Setting up of fertilizer Plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of Fifth Steel Plant. (XXXVI—24-2-70), 168-69.
- Setting up of steel plants in South. (XXXVII—17-3-70), 70-71.
- Setting up of Sugar Mills in Co-operative Sector. (XLI—14-4-70), 145-46.
- Shipping Service between India and Mauritius. (XXXVIII—24-3-70), 124-25.
- Shortage of Aluminium. (XXXIX—20-4-70), 103-04.
- Shortage of steel for Engineering Industry (XXXVII—17-3-70), 66-67.
- Short-fall in goods traffic. (XXXVII—10-3-70), 198-99.
- Small car project. (XXXVI—3-3-70), 197-99.
- Smuggling through Dubai. (XXXVI—2-3-70), 153.
- Smuggling of Indian Films. (XXXVI—2-3-70), 154-55.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Statement by President, Indian Coal Merchants Association Bombay regarding coal production programme during Fourth Plan. (XLI—11-5-70), 190-91.
- Statement made by the Prime Minister in Madras re. price rising trend. (XLI—18-5-70), 119.
- Statutory wage boards to ensure implementation of recommendations. (XXXIX—16-4-70), 106.
- Strengthening of runways at International Airports. (XXXIX—17-4-70), 44-45.

**HIMAT SINGKA SHRI—Contd.**

Study made by National labour commission of code of Discipline in Industrial Relations (XXXVII—5-3-70), 226-27.

Suggestion for increase in freight rates on General cargo by Indian Co-ops. Conference. (XL—1-5-70), 45-46.

Suggestions of working group on appointment of examiners. (XLI—8-5-70), 93.

Superannuated Officers in Government Service on Extension (XXXVII—13-3-70), 90-91.

Supply of Arms by various Countries to Pakistan. (XXXVII—18-3-70), 146.

Supply of Outdated Medicines to Patients by C.G.H.S. Dispensaries in Bombay (XXXIX—20-4-70), 208-09.

Supply of Railway wagons to Italy. (XLI—13-5-70), 97.

System of Distribution of Steel. (XXXVII—10-3-70), 117.

Taking away of National Sample Survey from Indian Statistical Institute. (XLI—6-5-70), 116-17.

Talks with Pakistan on Farakka and Eastern rivers. (XXXVI—25-2-70), 148.

Terms of Reference of Third Pay Commission. (XL—27-4-70), 36-37.

Trade agreement with Hungary. (XXXVIII—25-2-70), 72-73.

Trade with Pakistan. (XXXVI—25-2-70), 147.

Transfer of national savings certificates to heirs of people of Indian origin in foreign countries. (XL—30-4-70), 149.

U. N. Secretary General's talks with Indian Envoy on Cambodian Situation. (XL—29-4-70), 121.

Unemployment problem amongst the Youth. (XXXVII—5-3-70), 87-88.

Unlawful activities of Naxalites in Singhbhum District. (XXXIX—10-4-70), 105.

Unmanned Railway crossings. (XXXVII—10-3-70), 157-58.

Use of low sulphur heavy stock as feed stock instead of Naptha by private sector fertilizer units. (XLI—18-5-70), 46.

Utilization of Ship and Cargo Handling Capacity of Ports. (XXXVII—13-3-70), 137-39.

Visit of Russian Minister to Heavy Engineering Plants. (XXXVII—17-3-70), 131.

**HIMAT SINGKA SHRI—Contd.**

Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.

Wagon deal with U. S. S. R. (XXXVI—25-2-70), 32.

West Bengal Chief Minister's Statement regarding Law and Order situation in the State. (XXXVI—27-2-70), 94-95.

**Debates**

Additional Duties of Excise (Goods of Special Importance) (Amendment) Bill Considered. (XXXVI—24-2-70), 339-41.

Demand for Grants 1970-71 : Ministry of Industrial Development Internal Trade and Company Affairs. (XXXIX—14-4-70), 261-67.

Finance Bill, 1970 :

Consid. Cl. (XLI—6-5-70), 182-83, 200, 220-25, 250-51, 275-76, 301, 304, 323-24, Motion to pass, as amended. (XLI—6-5-70), 340-41.

Merchant Shipping (Amendment) Bill, 1969 ;

Consid. as passed by R. S. (XLI—8-5-70), 190-91.

Reported decision of U. S. S. R. to supply tanks to Pakistan (C.A.) (XXXIX—6-4-70), 179-80.

**I****BAL SINGH, SHRI :**

Calcutta Port (Amendment) Bill :

Consid. as passed by R. S. (XXXVIII—31-3-70), 195-98, 217-21, Consid. Cl. (XXXVIII—31-3-70), 226-28, Motion to Pass. (XXXVIII—31-3-70), 234-35.

Calcutta Port (Amendment) Ordinance (Res.) (XXXVIII—31-3-70), 195-98, 217-21.

Merchant Shipping (Amendment) Bill, 1969, Consid. as passed by R. S. (XLI—8-5-70), 179-81, 191-94, Consid. Cl. (XLI—8-5-70), 194-200, Motion to pass, as amended (XLI—8-5-70), 201.

**J****JADHAV, TULSHIDAS SHRI :**

Anti-India Campaign by Pakistan in Arab Countries. (XXXIX—8-4-70), 22.

Branch Units functioning under L.I.C. Delhi. (XXXVII—16-3-70), 101-02.

Construction of Small Houses for Ministers. (XL—4-5-70), 12.

Enforcing of Business guarantee on the Development officers by L.I.C. (XXXVII—16-3-70), 102-103.



**JADHAV TULSHIDAS SHRI—Contd.**

- Expenditure incurred on maintenance of Ticket checking Squad on North-East Frontier Railways. (XXXIX—14-4-70), 26-27.
- Import of edible Oils. (XXXVII—5-3-70), 11.
- Import Substitution efforts by Small Scale Industries. (XL—21-4-70), 29-30.
- Inability of Sugar Mills in North India to crush Sugar Cane. (XXXIX—16-4-70), 14.
- Increase in prices of H. M. T. Watches. (XXXVII—17-3-70), 39-40.
- Inferior quality of Rationed Sugar. (XXXVII—12-3-70), 109-10.
- Non-Availability of Good Quality Wheat at Ration Shops in Delhi. (XXXVII—12-3-70), 110.
- Non-payments in respect of Houses in Malviya Nagar, New Delhi. (XXXVII—12-3-70), 110-11.
- Provision of Facilities for Sticking of Wounds in C. G. H. S. Dispensaries in Delhi. (XXXVII—16-3-70), 103-04.
- Railway Accident between Agarpara and Sodpur Stations (Eastern Railway). (XLI—5-5-70), 26.
- Representations for increase in pensions to Government Employees. (XL—4-5-70), 1-8.
- Scheme for Rural Electrification of Maharashtra. (XL—22-4-70), 6-7.
- Shares of foreigners in foreign Firms in India. (XXXVIII—24-3-70), 23.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 11.
- Transfer of C. G. H. S. Doctors from one Dispensary to another. (XXXVII—16-3-70), 29-30.
- West German Minister's Statement on India's Diplomatic Relation with German Democratic Republic. (XXXVII—11-3-70), 21-22.

*Debates*

- Banking Companies (Acquisition and Transfer of Undertaking) Ordinance, 1970 (Res.) (XXXVIII—24-3-70), 450-55.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill : Consid. (XXXVIII—24-3-70), 450-55.

**JADHAV TULSHIDAS—SHRI—Contd.**

- Constitution (Amendment) Bill :  
(Omission art. 314) by Shri Madhu Limaye Consid. (XXXIX—10-4-70), 308-11.
- D. G. 1970-71 :  
Min. Food & Agr. and C. D. & Coop. (XL—30-4-70), 278-83.
- Situation arising out of Recent communal Disturbances in the country. (XLI—14-5-70), 276-83.

**JADHAV, SHRI V. N. :**

- General Budget—General Discussion. (XXXVII—17-3-70), 250-53.

**JAGJIWAN RAM, SHRI :**

- D. G. 1970-71 :  
Min. of Food & Agri. and C. D. and Coop. (XL—30-4-70), 319-25.
- National Food Congress. (XLI—12-5-70), 201-02.
- Protest by Federation of All India Food-grains Dealers Associations against move to nationalise wholesale trade in food-grains. (C.A.) (XXXIX—14-4-70), 166-78.
- Rabi Price Policy (St.) (XXXIX—6-4-70), 325-26.
- Scarcity Conditions in certain parts of Bihar and Rajasthan. (St.) (XLI—20-5-70), 196-98.
- Sugarcane situation in U. P. and Bihar (St.) (XLI—20-5-70), 195-96.

**JAI SINGH, SHRI :**

- Abrogation of Art. 370 of the Constitution. (XXXVIII—24-3-70), 109.
- Ad Hoc and long-term contracts concluded by Rourkela Steel Plant. (XXXIX—7-4-70), 94.
- Adverse entries in Confidential Report of staff participating in strikes of September 19, 1968. (XXXIX—10-4-70), 107.
- Airspace violations by Pak Aircraft which go untraced. (XL—22-4-70), 175-76.
- Alleged irregularities in Delhi Co-operative Tea House Ltd. (XLI—7-5-70), 21-26.
- Allocation of funds to Delhi Administration. (XLI—8-5-70), 61-62.
- Amendment of Constitution providing for Election of Governor or making Executive Independent of Legislative Assembly. (XXXVIII—3-4-70), 88-89.
- Amendment of Constitution to make "Public Order" A union Concurrent subject. (XXXVIII—3-4-70), 98-99.

**JAI SINGH SHRI—Contd.**

- Amendment of Constitution to make 'University education' as a Union/Concurrent subject. (XXXIX—10-4-70), 67-68.
- Assessment of situation Developing in Cambodia. (XL—22-4-70), 34-35.
- Ban on Naxalites. (XXXIX—17-4-70), 103-04.
- Ban on use of Saccharin. (XL—27-4-70), 79.
- Boundary Disputes between States. (XXXVIII—24-3-70), 34-36.
- Buses required by D. T. U. to meet Traffic needs. (XLI—8-5-70), 17-26.
- Central Industrial Security Force. (XXXIX—10-4-70), 77-78.
- Ceylonese claim over Kachchativa. (XXXIX—8-4-70), 121.
- Chinese interference in Cambodian Affairs. (XL—6-5-70), 13.
- Claims filed in Law Courts against different Railways. (XXXIX—14-4-70), 80-81.
- Closure of Napco Benel gear (India) Ltd. Ballagbarh. (XXXVIII—24-3-70), 64-65.
- Complaints against Central Excise officials, Meerut. (XXXIX—18-4-70), 87-88.
- Complaint against Non-supply of Milk for Gautam Nagar D. M. S. Booth in the Evening. (XXXVIII—26-3-70), 160.
- Contracts given by Rourkela Steel Plant to M/s. B. Patnaik (P) Ltd. for Supply of Iron and Manganese ores. (XXXIX—7-4-71), 92-93.
- Conversion of Punjab University into a Residential University. (XXXIX—17-4-70), 113.
- Creation of All India Services. (XL—1-5-70), 6-14.
- De-centralisation of Government offices in Delhi. (XXXIX—6-4-70), 94.
- Decline in Production of Steel in Private Sector. (XLI—12-5-70), 124-25.
- Defects noticed in Construction works of MIG Units at Nasik and Koraput in Orissa. (XLI—6-5-70), 93.
- Delhi Zoo Animals, suffering from Jaundice (XLI—14-5-70), 67.
- Demands of Muslim Women of Gurgaon. (XL—28-4-70), 87-88.
- Demands of Technical Employees Union of All India Radio. (XLI—14-5-70), 162-63.

**JAI SINGH SHRI—Contd.**

- Distribution of Nylon Yarn. (XLI—13-5-70), 95-96.
- Economy in Printing of Annual Report of Ministries. (XXXIX—6-4-70), 44.
- Economy in the Printing of Annual Reports of Public undertakings. (XXXIX—6-4-70), 115.
- Educated unemployed. (XL—30-4-70), 82-83.
- Effect of abolition of Managing Agency System on Business Houses. (XXXVII—17-3-70), 111-12.
- Effect of delicensing Policy on Industries with an Investment upto Rupees one crore (XXXVII—17-3-70), 109-10.
- Engineering graduates migrated to Pakistan. (XLI—8-5-70), 86.
- Excise Duty on T. V. Sets. (XXXIX—18-4-70), 94-95.
- Execution of Purchase orders on S. T. C. (XXXIX—8-4-70), 43.
- Expenditure incurred on Pay and Allowances of Staff of Central State Farm, Suratgarh. (XL—23-4-70), 98-99.
- Expenditure on Gandhi Darshan Complex. (XXXVIII—3-4-70), 104.
- Expenditure on 'Jawahar Jyoti' in Nehru Museum, New Delhi. (XXXIX—6-4-70) 93-94.
- Experiment with Ayurvedic, Unani and Sidha Recipes for Family Planning. (XL—27-4-70), 97-98.
- Foreign Spies Connected on Espionage Charges. (XXXVII—13-3-70), 141-42.
- Functions of Central Road Transport Corporation. (XLI—8-5-70), 133.
- Funds for the projects to enable Closure of Okhla Water Headworks, Delhi. (XL—4-5-70), 86.
- General Hospital in Trans-Jamuna Area. (XL—4-5-70), 106.
- Grants to Jammu and Kashmir State. (XXXVIII—3-4-70), 51.
- Half Station at Seemapuri, Selampur and Gandhi Nagar Colonies in Delhi. (XXXVIII—31-3-70), 32-33.
- Hindi Programme. (XXXVIII—2-4-70), A.I.R. Madras.
- Illumination of Statues on Republic Day 1970. (XXXVIII—18-3-70), 92-93.
- Import of Nylon Yarn. (XLI—6-5-70), 91.

## JAI SINGH SHRI—Contd.

- Import of Nylon Yarn through S. T. C. (XLI—13-5-70), 95-98.
- Inconvenience faced by Allottees of Government Accommodation in R. K. Puram, New Delhi. (XL—27-4-70), 116.
- Increase in Construction Cost of Bokaro Steel Plant. (XL—21-4-70), 38.
- Indo-Sikkim Relations. (XXXVIII—1-4-70), 121.
- Indo-Soviet differences over nuclear Non-Proliferation Treaty. (XLI—20-5-70), 1-7.
- Industrial Units with Investment of more than Five Crores of Rupees. (XXXVII—17-3-70), 110-11.
- Introduction of Central Labour Laws in Central Government Public undertakings. (XLI—7-5-70), 64.
- Israeli Protest at Flooding of Indian Market with copies of Hiller's Mein Kampf published by Indian Concerns. (XXXVII—18-3-70), 93-94.
- Jawahar Jyoti. (XLI—11-5-70), 119.
- Lenin Centenary celebrations (XXXIX—10-4-70), 71-72.
- Licensing more Capacity for Synthetic Yarn & Synthetic Fibre. (XL—4-5-70), 88.
- Linking up of Salaries and Allowances of employees of Public sector undertaking with production. (XLI—11-5-70), 86-87.
- List of Approved Suppliers on Raw Materials for Rourkela Steel Plant. (XXXIX—7-4-70), 93.
- Loans from Nationalised Banks for creating Self-employment. (XXXVIII—30-3-70), 173-74.
- Loss incurred by H.M.T. Ltd. (XLI—12-5-70), 65-66.
- Loss sustained by Delhi Consumer Co-operative wholesale Store. (XL—30-4-70), 5-8.
- Loss to Railway Property due to Violence. (XXXVI—3-3-70), 16-27.
- Lottery Scheme. (XXXVIII—30-3-70), 172-73.
- Low Import quota for shoddy Sector of Wool Industry. (XL—29-4-70), 42-43.
- Measures to improve low operational Efficiency of existing Fertilizers Plants. (XXXIX—13-4-70), 82-83.
- Memorandum by Daily Passengers' Association, Delhi Shahdara and Ghaziabad. (XLI—19-5-70), 12-17.

## JAI SINGH SHRI—Contd.

- Milk Booths by D. M. S. in Tran-Jamuna Colonies. (XXXVIII—26-3-70), 159.
- More beds for mentally Sick in Various Hospitals. (XL—27-4-70), 116-17.
- Mutation of houses in Refugee Colonies in Delhi. (XXXIX—13-4-70), 98.
- Negligence in examining Patients by Irwin Hospital authorities. (XXXIX—18-4-70), 21-22.
- Opening of Dispensaries in Gaudhi Nagar/Krishan Nagar, Delhi. (XL—4-5-70), 107.
- Plebicite front Plan for a New Constitution for J. & K. (XL—24-4-70), 47-48.
- Postings and Transfers of staff working in Farukhabad Division of Central Excise Collectorate, Kanpur. (XLI—11-5-70), 119-20.
- Prohibition of Polygamy in Delhi. (XLI—5-5-70), 74.
- Promotion of lower Division clerks in Town and Country Planning Organisation. (XXXIX—6-4-70), 116.
- Purchase of Machinery from U. S. S. R. for Setting up Coal-leased fertilizer Plant. (XXXVIII—30-3-70), 124-25.
- Quality and Content of Milk supplied by D. M. S. (XXXVIII—2-4-70), 78-80.
- Recruitment of clerks in Nationalised Banks. (XLI—18-5-70), 59-61.
- Reforms in Examination System. (XXXVIII—24-3-70), 119-21.
- Report of Indian High Commission on desecration of Hindu Shrines in East Pakistan. (XL—22-4-70), 107.
- Retirement age of Government Employees. (XXXIX—10-4-70), 208-9.
- Revision of Indo-Sikkim Treaty. (XXXVI—1-4-70), 122.
- Schools for mentally retarded children in Delhi. (XXXVIII—24-3-70), 377-380.
- Seizure of Gold, Guncees and foregin currency at Palam Airport, New Delhi. (XL—4-5-70), 108.
- Seizure of Illicit Liquor in Shahadra Delhi. (XLI—11-5-70), 82-83.
- Seminar on Landscape Architecture. (XXXVIII—30-3-70), 43-44.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 5-15.
- Shortage of Water Supply in Timarpur Colony, Delhi. (XLI—18-5-70), 199-200.

**JAI SINGH SHRI—Contd.**

- Staff cars in various ministries of Government of India. (XXXIX—6-4-70), 92-93.
- Sub-letting of portion of buildings by Supper Buzars, Delhi. (XXXIX—9-4-70), 89.
- Suggestion by Tamil Nadu Chief Minister for abolition of Concurrent List from Seventh Schedule of Constitution (XXXIX—17-4-70), 50-51.
- Suggestions made by All India Manufacturer's Organisation for Economic Development. (XLI—19-5-70), 85-87. †
- Suggestion to obtain Supreme Court's opinion to abolish Privy Purses and Privileges of former Rulers. (XXXVIII—24-3-70), 119.
- Supply of defective machineries by Napco Inc. U. S. A. (XXXVIII—24-3-70), 287-89.
- Supply of milk from D. M. S. Depot in the Evening. (XXXVIII—26-3-70), 160-61.
- Synthetic Top-making Plant lying idle. (XL—29-4-70), 119.
- Tariff Commission Recommendations regarding Drug Industry. (XXXVIII—3-3-70), 126-27.
- Test in Hindi for Central Government Employees from Non-Hindi areas for purposes of confirmation and promotion. (XXXVIII—3-4-70), 194-95.
- Testing of Inter-Continental Ballistic Missile by China. (XXXVIII—23-3-70), 116-17.
- Threats to Indians from Skin heads in U. K. (XLI—13-5-70), 41-42.
- Tours by Ministers Abroad. (XXXIX—6-4-70), 115-16.
- Trade talks with Yugoslav Trade Minister (XXXVIII—1-4-70), 12-17.
- Transfer of Excise Inspectors. (XXXVII—16-3-70), 183-84.
- Transfer of Excise Inspectors by Collector, Central Excise, Kanpur. (XXXVII—16-3-70), 96-97.
- Transfer of Excise Inspectors working in the Central Excise Collectorate Kanpur. (XXXVIII—16-3-70), 97-98.
- Translation, Vetting and Authentications of Bills, Acts etc. into Hindi and Regional languages in official language (Legislative) Commission. (XLI—19-5-70), 178-79.
- University at Jullundur. (XXXIX—17-4-70), 111-13.
- Use of sub-standard drugs in Government Hospitals. (XLI—11-5-70), 28-31.

**JAI SINGH SHRI—Contd.**

- Value of land covered by Ministers' Bungalows (XXXIX—6-4-70) 114.
- Visit by Minister of Food and Agriculture to Orissa, 79-80.
- Vulgar Expression used in A. I. R. Commercial Advertisement. (XXXIX—9-4-70), 89-90.
- Water Supply in R. K. Puram, New Delhi. (XXXIX—18-4-70), 123-24.
- JAMNA LAL SHRI :**
- Transfer of Provident Fund Accounts from one Railway to another. (XXXVII—17-3-70), 54-55.
- JANADHANAN SHRI G.**
- Appointments to certain posts under Department of Social Welfare. (XXXVI—24-2-70), 110.
- Ashok Multi-purpose Co-operative Societies—(XXXVI—26-2-70), 91.
- Diplomatic Recognition to German Democratic Republic. (XXXVII—25-2-70), 76.
- Dissolution of Board of Directors of Central Fisheries Corporation. (XXXVIII—2-4-70), 173.
- Independent judicial Review of Appeals made under Army, Air Force and Navy Acts. (XXXVIII—18-3-70), 44.
- Investment of money by Nationalised Banks for Jobless. (XXXVI—23-2-70), 206.
- J. R. D. Tata's Criticism of Industrial Policy relating to Private Sector. (XXXVI—24-2-70), 113.
- Nationalisation of foreign Plantations (XXXVI—25-2-70), 54.
- Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.
- Project and Non-Project aid from A.I.D.-India Consortium. (XXXVI—2-3-70), 108.
- Recommendation of Baruah Committee on Tea Industry. (XXXVI—25-2-70), 77
- Recommendation of Reveiw Committee of State Trading Corporation. (XXXVI—25-2-70), 29.
- Release of Dr. T. Mascarenhens from the Portuguese Jail. (XXXVI—25-2-70), 77.
- Removal of right of Property from Part III of Constitution. (XXXVI—24-2-70), 118.
- Reported objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.

## JANADHANAN SHRI C.—Contd.

Setting up of small Scale Industries by Unemployed youths with Central Assistance. (XXXVI—24-2-70), 8.

U.N. World Youth Assembly. (XXXVI—25-2-70), 76.

World Bank loan to Government of Punjab, for purchase of Tractors. (XXXVI—23-2-70), 206.

## JHA, SHRI BHOGENDRA :

Abolition of Privy Purses, (XXXVI—27-2-70) 135.

Accommodation for workers in Private Sector Concern. (XXXVI—26-2-70), 28-29.

Acquisition of Land and Buildings occupied by Darbhanga Post Office. (XLI—7-5-70), 109.

Advance of credit to Small Scale Industries by Nationalised Banks and State Bank. (XL—27-4-70)

All India Radio Station for Darbhanga (XXXVIII—26-3-70). 205.

Allotment of D-II Type Flats to Officials for performing Pooja. (XLI—18-5-70), 191.

Amount of the Bank credit advanced during current busy season. (XXXIX—6-4-70), 60.

Amount of Bank credit advanced during Current Busy Season. (XL—4-5-70), 154.

Analysis of Arrears demands (XXXVIII—30-3-70), 137-38.

Annual Remittances to foreign countries. (XL—27-4-70), 121-22.

Annual value of Defence Equipment Produced in Ordnance factory. (XL—29-4-70), 100-01.

Antiques with Private Collectors. (XXXIX—17-4-70), 23-24.

Arrears of Income Tax. (XXXVI—2-3-70), 91. (XL—4-5-70), 44, 153.

Arrears of Income Tax above Rs. 5 lakhs (XXXVIII—30-3-70), 137.

Ashok Paper Mills, Darbhanga and Thakur Paper Mills, Samastipur. (XXXVII—17-3-70), 155-56.

Atomic Power Station in North Bihar. (XXXVII—11-3-70), 111-12.

Ban on further Loans to Monopoly Houses for expansion Schemes. (XXXVI—2-3-70), 47.

## JHA SHRI BHOGLNDRA—Contd.

Black Marketing in Kerosene Oil in North Bihar. (XXXVII—16-3-70), 163-64.

Branch Post Offices in Ganguli and Damodarpur in Darbhanga, Bihar. (XXXVIII—2-4-70), 103-04.

Capital Investment of Three Foreign Oil Companies in India. (XLI—11-5-70), 147-48.

Case against chagerman Mansi Station for theft of Railway Property. (XLI—12-5-70), 129-30.

Cases against Foodgrain dealers in Delhi. (XXXIX—9-4-70), 75.

Central Project for Power Production in North Bihar. (XL—22-4-70), 179-80.

Changes in Industrial Licensing Policy. (XXXVI—24-2-70), 118.

Completion of Western Kosi Canal. (XXXVIII—25-3-70), 155-56.

Construction of multipurpose Project in Nepal. (XLI—20-5-70), 48.

Construction of overbridges on Road Crossings on the sides of Samastipur, Darbhanga and Sakri (North Eastern Railways) (XLI—19-5-70) 129-30.

Construction of Western Kosi Canal Scheme, (XXXVI—25-2-70), 173.

Creation of Jobs opportunities to check unemployment. (XXXVI—26-2-70), 76-77.

Creation of Madhubani as a separate Post at Division. (XVII—14-5-70), 29-31.

Credit advanced by Banks. (XXXIX—6-4-70), 189-90.

Customary Rights of Tribals of Bihar to collect forest produce. (XXXVII—10-3-70), 128.

Danger to Mansi Junction from Erosion by River Ganga (XXXVIII—31-3-70), 91-92.

Delay in delivery of Money orders. (XLI—14-5-70), 114-15.

Demand for Enquiry into the affairs of Shiromani Gurudwara Prabhanda Committee. (XL—24-4-70), 42.

Demands of Employees of Smasthipur Division, North Eastern Railways. (XXXVIII—24-3-70), 368.

Dependence of Industries on Bank Credit. (XXXVI—2-3-70), 62.

Deposit Mobilisation. (XXXVI—2-3-70), 107.

Desertion of Village Dhongarpur (Gwalior) by Harijans. (XXXVII—10-3-70), 212.

JHA SHRI BHOGENDRA—*Contd.*

- Difficulties faced by the Handloom Weavers in Bihar. (XL—22-4-70), 69-70.
- Diplomatic Recognition to German Democratic Republic. (XXXVI—25-2-70), 76.
- Earning of Profit by Hotels in Public Sector. (XXXVI—27-2-70), 109.
- Elevating Indian Mission in Democratic Republic of Vietnam. (XXXVI—25-2-70), 174.
- Employees of P & T Circle, Bihar still under suspension. (XLI—7-5-70), 172-73.
- Enquiry into conduct of Officers involved in smuggling Racket. (XLI—18-5-70), 191-92.
- Establishment of Mithila University in Bihar. (XXXIX—17-4-70), 85-86.
- Examination of transfer of work-charged staff of P & T Department. (XXXVIII—26-3-70), 204.
- Expansion of Fair Price shops to check Rising Trend of prices. (XXXVII—17-3-70), 58-59.
- Export of Steel. (XL—28-4-70), 7-11.
- Extension of Kamala Embankments beyond Jai Nagar (Bihar.) (XXXVI—25-2-70), 173.
- Extension of Kamala Embankment upto Sisapani. (XXXIX—8-4-70), 161.
- Extension of Kamala Embankment upto Sisapani in Nepal. (XLI—20-5-70), 133.
- Extension of Kamala Embankment upto Sisapani. (XXXVII—18-3-70), 181-82.
- Firing upon Workers in Bokaro. (XL—1-5-70), 64-65.
- Floating of Pumping sets in Bihar. (XXXIX—8-4-70), 118.
- Freight payments to foreign shipping Companies. (XXXIX—10-4-70), 169-70.
- Grant of Pension to the Dependents of Dead Soldiers. (XXXVII—11-3-70), 68-69.
- Grant of Permission to officers for Accepting Loans from their Wives. (XLI—18-5-70), 192.
- Grant of recognition to central Office Employees Union of I. D. P. L. (XXXVIII—30-3-70), 138-39.
- Import of Pulp. (XLI—13-5-70), 39-42.
- Imposition of Death Duty on the property of Maharaja of Darbhanga. (XXXVII—16-4-70), 195-96.

JHA SHRI BHOGENDRA—*Contd.*

- Increase in Percentage of upgrading of Posts of Train Clerks. (XLI—12-5-70), 129.
- India's Celebration with Mauritius Fertilizers Corporation. (XXXVII—9-3-70), 279.
- Industrial Revolution in the Country. XL—28-4-70), 6-7.
- Know-how for Construction of Fertilizer Projects. (XL—27-4-70), 226-27.
- Labour trouble in Bokaro Steel Plant (XXXVI—3-3-70), 73.
- Loans from U.S.A. and U.S.S.R. (XL—27-4-70), 122-23.
- Manhandling of Press Correspondents and Photographers at Indraprastha Bhavan New Delhi. (XXXVII—13-3-70), 114-15.
- Material purchased for Kosi Canal Project (XXXVII—11-3-70), 111.
- Maximum land ceiling in different States (XVI—14-5-70), 17-20.
- Measures to improve DTO Administration. (XXXVI—27-2-70), 29.
- Non-implementation of Recommendations of wage committee and wages Board for working Journalists by Samachar Bharati. (XXXVIII—26-3-70) 50.
- Non-Recognition of Degree of Patna Medical College, Patna in U. K. Universities. (XXXIX—6-4-70), 189.
- Opening of branches of Nationalised Banks in Bihar. (XXXVII—9-3-70), 369.
- Opening of Branches of Nationalised Banks in Darbhanga District, Bihar. (XXXIX—6-4-70), 179.
- Opening of Branches of Nationalised Banks in Darbhanga, Bihar. (XL—4-5-70), 153.
- Opening of Halts at Muraittha and Korahia (North Eastern Railway) (XXXVII—10-3-70), 131.
- Opening of new post offices in Darbhanga District. (XXXVI—26-2-70), 141-42.
- Opening of post offices in Bijraha,—Manchia etc. in Darbhanga (Bihar) (XXXVIII—26-3-70), 204-05.
- Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.
- Payment of House Rent allowance to Staff of I.D.P.L. as recommended by Administrative Reforms Commissions. (XXXIX—13-4-70), 77.

JHA, SHRI BHOGENDRA—*Contd.*

- Per capita Availability of Power in South Bihar, North Bihar and whole of India per Annum (XXXVIII—1-4-70), 115-16. (XL—29-4-70), 156-57.
- Per capita Availability of Power in South Bihar, North Bihar and whole of India, per annum. (XL—29-4-70), 156-57.
- Policy of Government regarding Hotels in Private Sector (XXXVI—27-2-70), 58.
- Pollution of water by Industrial and domestic wastes (XXXVI—23-2-70) 213
- Prevention of Erosion by River Ganga and Bagmati in Bihar (XXXVIII—1-4-70), 116-17.
- Priority in Electrification for unprotected Areas (XXXVII—11-3-70), 43.
- Production consumption and purchase of jute (XLI—20-5-70), 73-74.
- Production capacity of Rourkela Fertilizer plant (XXXVI—3-3-70), 61.
- Production of Drilling Rigs and Boaring pipes for completion of River Valley schemes (XXXIX—8-4-70) 119-20. (XLI—6-5-70), 138.
- Proposal for completion of allirrigation projects lying pending due to lack of funds (XXXVII—11-3-70), 110-11.
- Provisional Revolutionary Government of South Vietnam's Delegations visit to India. (XXXVI—25-2-70), 63.
- Public Call office at Singia, Darbhanga (Bihar) (XXXIX—9-4-70), 162-63.
- Public call offices in Darbhanga District. (XLI—14-5-70), 114.
- Realisation of Refreshment Expenditure by Higher offices made at their Houses. from their companies (XXXVIII—30-3-70), 137.
- Recall of I.A.S./I.C.S. officers from West Bengal (XL—24-4-70), 129.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 73.
- Reduction of Expenditure on Government institutions, officials and Ministers. (XXXVI—23-2-70), 199.
- Rehabilitation of closed paper Mills in Bihar. (XXXVI—24-2-70), 189.
- Rehabilitation of Ashok Paper Mills, Darbhanga (XXXIX—14-4-70), 131. (XLI—12-5-70), 131, 156-57.

JHA, SHRI BHOGENDRA—*contd.*

- Rajendra Pul (Bridge) Halt (XXXVII—10-3-70), 130.
- Release of Funds to Delhi Transport Undertaking (XXXVII—9-3-70), 41.
- Relief to P & T staff of Darbhanga due to scarcity condition (XLI—7-5-70,, 108.
- Reorganisation of L. I. C. (XXXVII—16-3-70), 196. (XXXIX—13-4-70), 179-80 (XLI—18-5-70), 132.
- Report submitted by the Lead Banks regarding potential credit needs. (XXXIX—13-4-70), 177-78.
- Reported objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.
- Resettlement of Muslim Employees of Heavy Engineering Corporation Ltd. Ranchi. (XLI—19-5-70), 130.
- Residential Quarters for muslim Employees of H.E.C. (XXXVII—10-3-70), 129.
- Resolution passed by General Meeting of unemployed and under employed Graduate Engineers Association (XL—24-4-70), 67-68.
- Resumption of U. S. Military aid to Pakistan (XXXVII—4-3-70), 50.
- Re-survey of western Kosi canal (XLI—30-5-76), 132-33.
- Scarcity of Kerosene oil in North Bihar (XXXIX—13-4-70), 178-79. (XLI—18-5-70), 131-32.
- Scheme by IOC for jobless Engineers and Medical graduates in Delhi,— (XXXVI—23-2-70), 212.
- Scope for Japanese investment in Export oriented production (XXXVI—24-2-70), 144.
- Selection of officers of class I I Posts of Signal Department (North Eastern Railway) (XL—21-4-70), 120.
- Setting up Head Quarters of Rajendra Agricultural University, Bihar (XXXIX—16-4-70), 99-100.
- Setting up of New Oil Refinery in North India (XXXVI—2-3-70), 214.
- Setting up of new paper mills during Fourth Plan. (XXXVI—24-2-70), 189.
- Smuggling of Rice into Nepal (XXXVII—18-3-70), 188-89.
- Steps to achieve Fourth Plan Targets of Nitrogenous Fertilizers (XXXVI—2-3-70), 111.

**JHA, SHRI BHOGENDRA—contd.**

- Strike by Higher Secondary School Teachers in Bihar (XLI—8-5-70), 41.
- Students participation in University affairs (XXXVI—27-2-70), 171.
- Study of the Production and Marketing Techniques of other countries (XXXVI—25-2-70), 30.
- Supply of structurals to Bokaro Steel Plant (XXXIX—7-4-70), 95. (XLI—5-5-70), 48.
- Survey of Ganga Cavery Sink Project (XXXVI—25-2-70), 87.
- Taking over of closed Textile Mills (XXXVIII—1-4-70), 117.
- Taking over of wholesale trade in Food-grains by Food Corporations of India, (XXXVII—5-3-70), 54.
- Telephone link between Madhavapur-Madhubani (XLI—14-5-70), 113-14.
- Theft of Machine parts in Gas Plant of Heavy Engineering Corporation, Ranchi (XXXVII—10-3-70), 77 (XXXIX—7-4-70), 94-95.
- Total irrigated capacity during Fourth Plan (XXXVII—5-3-70), 98.
- Transfer of Assistant Station Master, Signal Department, Samastipur (North Eastern Railway) (XLI—12-5-70), 130.
- Transfer of work charged staff of P & T Department (XXXVI—26-2-70), 142.
- U. N. World Youth Assembly, (XXXVII—19-3-70), 189.
- Upward Trend in Prices (XXXVII—9-3-70), 64.
- Use of Chloro-Tetracycline as animal Feed (XXXVII—9-3-70), 370. (XXXIX—5-4-70), 179-80. (XL—27-4-70), 202-04.
- Valuation of property of Maharaja of Darbhanga (XXXIX—13-4-70), 178.
- Victimisation of Engineering Workers of Jamshedpur (XL—23-4-70), 90.
- West Bengal Chief Ministers Statement regarding Law and order situation in the State (XXXVI—27-2-70), 93.
- Withdrawal of Indian Wireless operators (XXXVI—25-2-70), 65.
- World Bank Aid for Housing Projects to produce Housing Material (XXXIX—18-4-70), 45-46.
- World Bank Loans to Government of Punjab for purchase of Tractors (XXXVI—23-2-70), 206.

**JHA, SHRI BHOGENDRA—contd.**

- Writing off of Tax Arrears against Shri Haridas Mundhra (XXXIX—18-4-70), 26-27.
- Wrong fixation of seniority of shed-Khallasi, etc., in Samastipur Division (North Eastern Railway) (XXXIX—14-4-70), 132-33.
- X-ray Machines in Railway Hospitals at Samastipur and Garhara (Barauni) (XXXVI—3-3-70), 72.

*Debates*

- Ashoka and Takur Paper Mills (Dis) (XXXVII—10-3-70), 337-45.
- B. O. H. (XXXVI—27-2-70), 217-18.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill (Int. (XXXVI—27-2-70), 244.
- Constitution (Amendment) Bill (Amendment of art. 32 and 226) By Shri Tenneti Vishwanathan (consid. (XXXVI—27-2-70), 268-69.
- Constitution (Amendment) Bill (Substitution of art 168 and omission of art (169 etc.) Int. (XXXVI—27-2-70), 315.
- D.G. 1970-71 (Min Defence) (XL—24-4-70), 410-22.
- Election to Bihar Legislative Council (C.A.) (XL—24-4-70), 188.
- Foreign Aid (Maintenance of Accounts) Bill by Shri Kanwarlal Gupta consid. (XXXVI—27-2-70), 301-06.
- Help to Food Corporation of India by Nationalised Banks (H.A.H. Dis) (XXXIX—17-4-70), 302-10.
- Mithila University & Mithila Broadcasting Station (XXXVII—10-3-70), 337-45.
- Opening of Branches of Nationalised Banks in Bihar (H.A.H.) Dis (XLI—13-5-70), 294-08.
- Re. : Balloting of Private Members' Bills (XXXIX—10-4-70), 338-39.
- Re. : Publication of Defamatory Letter in Hindustan Times about Shri Madhu Limaye etc. (XXXIX—20-4-70), 260.
- Question of Privilege against the Editor of Aryavata (XL—24-4-70), 200-01.
- Western Kosi Canal (Dis) (XXXVII—10-3-70), 337-45.
- JHA, SHRI SHIVA CHANDRA :**
- Activities of Industrial Development Bank (XXXIX—13-4-70), 81-82.



**JHA, SHRI SHIVA CHANDRA—contd.**

- Additional direct Train between Nirmali and Jayanagar (XXXVIII—24-3-70), 329.
- Amount to be spent on Defence during Fourth Plan (XXXVII—4-3-70), 91.
- Appointment of Minister of State (Finance) in World Bank (XXXIX—6-4-70), 184-85.
- Arrangements for plying Tourists Bus Service from Delhi to Kashmir (XXXVIII—24-3-70), 181.
- Ban of Books (XLI—15-5-70), 172-73.
- Barauni Refinery (XXXVI—2-3-70), 32.
- Barter system in internal Trade (XLI—19-5-70), 115-16.
- Cases of Tax Evasion (XL—4-5-70), 223.
- Census of Maithli Speaking people (XXXVII—9-3-70), 171.
- Ceylonese police in Kachchativu Island during festival (XXXVIII—25-3-70), 129.
- Characteristics of India Press vis-a-vis American and British Press (XLI—14-5-70), 209.
- China's hand in Indo-Pakistan conflict in 1965 (XL—22-4-70), 137-38.
- Committee on Inquiry into Forward Trading (XLI—11-5-70), 170.
- Complaints against the South Avenue Enquiry office, New Delhi (XXXVI—2-3-70), 145.
- Complaint cell in Parliament House about South Avenue Enquiry Office (XLI—11-5-70), 169-70.
- Construction of Baitarani Barrage (XXXVII—18-3-70), 28.
- Construction of Bridges Vinarious Stages (XL—1-5-70), 79.
- Construction of Trailor Houses in the Country (XXXIX—13-4-70), 125.
- Contract between Samachar Bharati and Govt. regarding Disposal of Property (XXXVIII—2-4-70), 34-35.
- Counterfeit currency Printing Presses (XXXIX—6-4-70), 61-62.
- Declaration of 1st May as Public Holiday (XLI—1-5-70), 51.
- Deduction of Income Tax from the Salaries of Members of Parliament (XXXVIII—16-3-70), 161-62.

**JHA, SHRI SHIVA CHANDRA—contd.**

- Delay in getting Trunk Call to North Bihar cities of Samastipur, Darbhanga and Madhubani (XLI—7-5-70), 125-26.
- Delegations of Parliamentarians sent abroad (XXXVII—4-3-70) 75.
- Demands of Primary and Secondary school Teachers (XXXIX—17-4-70), 7-18.
- Development of C.R.P. and B.S.F. in States (XXXVII—13-3-70), 24.
- Deputationists in National Mineral Development Corporation (XLI—18-5-70), 109-11.
- Development of Indian Crops (XXXIX—9-4-70), 143.
- Development of Toy Industry (XXXVII—10-3-70), 149.
- Development of wrestling (XLI—15-5-70), 172.
- Dry Farming Experiments (XXXVI—26-2-70), 36-37.
- Effect of expansion of Tata and Birla Industrial Houses on their profits (XXXVIII—31-3-70), 29-30.
- Effect of Nirodhi in Family Planning (XXXIX—6-4-70), 185.
- Enactment for Declaring Social Superstitions as unlawful (XXXVII—31-3-70), 80-81.
- Establishment of Lohia University (XL—24-4-70), 131.
- Establishment of a Paper factory in Kenya by a Birla firms (XXXVII—11-3-70) 87.
- Expenditure on research and development in Private Sector (XXXVIII—24-3-70), 329-30.
- Experiment for Irrigation Arrangement by Artificial Rain (XXXVIII—26-3-70), 116.
- Experiments under Indian Agricultural District Programme for Paddy Cultivation (XXXVII—5-3-70), 145.
- Export of Bidis and India-made Cigars (XXXVII—11-3-70), 39-41.
- Export of Books (XLI—13-5-70), 117-20.
- Export of Engineering Goods to U.S.A. (XXXVII—11-3-70), 87-89.
- Export of female underwear goods to U. S. A. (XXXIX—8-4-70), 140-41.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 9.

JHA, SHRI SHIVA CHANDRA—*contd.*

- Export of oilseeds, Ground nut and Edible oil to U.K. U.S.A. and U.S.S.R. (XLI—13-5-70), 84-86.
- Export of Sports Goods (XXXVIII—25-3-70), 129-30.
- Export of Tea (XLI—6-5-70), 133.
- Filing of Income Tax returns by Members of Parliament of Darbhanga District (XXXVII—16-3-70), 162-63.
- Finalisation of Fourth five year Plan. (XXXVI—25-2-70), 28.
- Financial aid to Hindi writer Phaneshwar Nath Renu (XLI—8-5-70), 124.
- Financial help to Hotels in Private Sector (XXXVII—9-3-70), 51.
- Food Policy during Fourth Plan (XXXVII—26-3-70), 162-63.
- Foreign aid for Fourth Plan (XXXVII—9-3-70), 296.
- Foreign Banks Account of Prime Minister and other Ministers (XXXIX—18-4-70), 88-89.
- Foreign Exchange Board (XXXVII—9-3-70), 388.
- Foreign Hippies Tourists Visiting India. (XXXVII—13-3-70), 143.
- Foreign scholarships for higher studies in Medicine to Indian students (XLI—18-5-70), 183.
- Foreign Tours of Foreign Trade Minister (XXXVI—25-2-70), 122.
- Formation of Aid to Rhodesian African and Exploited People Committee by India (XXXIX—8-4-70), 140.
- Formulation of Grammar of Planning (XXV—1-4-70), 138-39.
- Formulation of Principles for Planning Indian Press during Fourth Plan (XXXVIII—2-4-70), 58-59.
- French Cooperation in Atomic Plant (XLI—13-5-70), 110-11.
- Frequent use of Bombs in incidents of Violence (XXXIX—10-4-70), 131.
- Geological Survey of North Bihar (XL—4-5-70), 171.
- Government protest over Pak Dailies Comments on transfer of Birubari (XXXVIII—1-4-70), 58.
- Grant of subsistence allowance to employees under suspension (XLI—14-5-70), 150-51.

JHA, SHRI SHIVA CHANDRA—*contd.*

- Growth of deposits and advances of the State Bank of India (XL—4-5-70), 169.
- Halt Station between Thanjharpur and Tampuria Stations (N. E. Railway) (XXXIX—7-4-70), 135.
- Historical Finds in India (XLI—8-5-70).
- Implementations of decisions of Samastipur (Zone) Users' Committee Meetings (XLI—19-5-70), 116-17.
- Implementation of National Labour Commission Recommendation (XXXVI—26-2-70), 101-02.
- Inadequate coverage by AIR of Debate on General Budget in Lok Sabha (XXXIX—9-4-70), 145.
- Increase in Guerrilla activities of extreme Leftist and Communal activities (XXXVII—13-3-70), 93.
- Independence of Isles of Dogs (XXXVIII—1-4-70), 138.
- India's participation in Commonwealth P.M.'s meet in Singapore (XL—22-4-70) 138.
- India's Role in U.N.O. on Rhodesia (XL—22-4-70), 71.
- Indian Forest Service (XLI—8-5-70), 54.
- Indian students going abroad for higher study (XXXIX—10-4-70), 131-32.
- Industrial Development Projects in Backward Regions (XXXVI—3-3-70), 43.
- Industrial Development of North Bihar. (XXXVI—3-3-70), 104.
- Infiltration of Burmese Nagas into Indian Territory (XLI—20-5-70), 89.
- Integrated Nutrition Programme (XL—28-4-70), 79-80.
- Internal Trade Carried on by Bullock Cart. (XXXVIII—24-3-70), 85.
- Introduction of "Bullet" trains on Japanese pattern (XXXVII—17-3-70), 123.
- Introduction of Indian Journalistic Service (XXXVIII—2-4-70), 138-39.
- Investigation by Commission of inquiry re. grant of a licence to set up Fertilizer Plant in Goa (XXXIX—14-4-70), 54.
- Investment of Foreign Capitals in Bata Shoe Company (XLI—19-5-70), 45-46.
- Invitation to the Prime Minister to participate in Lenin Centenary in Moscow. (XLI—13-5-70), 38.

JHA, SHRI SHIVA CHANDRA—*contd.*

- Issue of Industrial Licences to Birlas (XXXVI—24-2-70), 111.
- Issue of licenses to Birla and Tata Groups for starting Industries (XLI—12-5-70) 66.
- 'Lead Bank' Scheme (XXXVII—16-3-70) 50.
- Legal facilities to Employees of 'Vishwamitra' Patna (XXXIX—16-4-70), 98-99.
- Legal Power to Village Panchayats for recognising Trade Unions (XXXVIII—2-4-70), 136.
- Legislation for abolition of Beggary in India (XXXVI—3-3-70), 54.
- Lifoting of U. S. Emberg on Arms supply to Pakistan (XXXVI—25-2-70), 73.
- Loans from U. K. (XXXIX—18-4-70), 61.
- Loans given to small Traders, Shopkeepers, Rickshaw pullers and others by Nationalised Banks (XXXVI—2-3-70), 141.
- 'Maithili' Programmes over A.I.R. Delhi (XL—23-4-70), 110-11.
- Maltreatment meted out to Indian residing in Trinidad (XLI—20-5-70), 14.
- Mandan Mishra University in Bihar. (XXXVIII—24-3-70), 180-81.
- Manufacturing Companies of Birla Group (XL—4-5-70), 170.
- Mining of Sulphur at Amjhore in Bihar (XLI—11-5-70), 168.
- Monopoly Houses under Gandhian theory of Trusteeship (XXXVIII—31-3-70), 81.
- National Forest Policy during the Fourth Plan Period (XXVIII—26-3-70), 59-62.
- National Sugar Price and Production Policy for Fourth Plan Period (XL—30-4-70), 133-34.
- Nationalisation of the Branch of an Indian Bank by Yemen (XXXIX—18-4-70), 191.
- Nationalisation of Coca Cola Mfg. Company, (XLI—12-5-70) 134.
- Nationalisation of Indian Press (XXXVI—26-2-70), 101.
- Nepal's proposed to Nationalise All Indian Capital invested in Nepal (XXXIX—8-4-70), 45-46.

JHA, SHRI SHIVA CHANDRA—*contd.*

- Nepal's Trade with Pakistan through Indian Territory (XLI—6-5-70), 34.
- New construction work in M.P. flats a South Avenue (XLI—18-5-70), 182-83
- New Diamond mines spotted in Andhra Pradesh (XXXVII—9-3-70), 389.
- New Policy for Cooperatives (XXXVIII—2-4-70), 136-38.
- Number of Russian Films shown in India (XLI—7-5-70), 127.
- Number of Television Sets in New Delhi (XL—30-4-70), 134-35.
- Opening of Post office at Rahika (Madhubani) Darbhanga, Bihar (XXXVIII—26-3-70), 163-64.
- Opening of Super Markets in District and Sub-Divisional Towns (XL—30-4-70), 50-51.
- Opening of Uzna and Parsa halts on North Eastern Railway (XXXVI—24-2-70), 193.
- Orphans in the Country (XXXIX—14-4-70), 117.
- Ownership of Newspapers (XXXVIII—26-3-70), 34.
- Permission to use Regional Languages by Banks while dealing with customers (XL—4-5-70), 46.
- Petition of Employees suspended due to Sept. 19, 1968 strike pending with P & T Board (XLI—14-5-70),
- Photo-Geological study of North Bihar (XLI—18-5-70), 92.
- Police Firing (XXXVI—27-2-70), 163.
- Port at Nhava Sheva in Maharashtra (XXXVII—13-3-70), 142-43.
- Post Budget rise in prices in share Market (XXXIX—13-4-70), 126.
- Production of Export of Mica (XXXVI—2-3-70), 143.
- Production of consumer goods in Public Sector (XXXVI—3-3-70), 205.
- Production of Khadi Goods (XLI—5-5-70), 99.
- Production of Synthetic Stores (XLI—5-5-70), 17.
- Production in Buller leather (Shoe) Factory, Muzaffarpur (Bihar), 16.
- Proportion of Hospital beds to population (XXXVII—9-3-70), 72.
- Proposal for export of 'Lichio' from Bihar (XLI—13-5-70), 119-20.

JHA, SHRI SHIVA CHANDRA—*contd.*

- Proposals for setting up separate colonies for Beggars outside Delhi and other cities (XLI—19-5-70), 116.
- Punishment for evasion of Taxes (XLI—18-5-70), 182.
- Purchase of Boeing 737—Aircraft for I.A.C. (XXXIX—10-4-70), 46-47.
- Raising of Banks Rate (XXXIX—15-3-70) 125-26.
- Raising Rhodesian issue in U.N.O. (XXXVIII—1-4-70), 137.
- Rate of Growth of Economy in India (XXXVIII—30-3-70), 87-88.
- Reaction of Panjab and Haryana Governments to central decision on Chandigarh issue (XXXVI—27-2-70), 165.
- Recognition to All India Signal and Tele-Communication Staff Union (XXXVII—17-3-70), 123-24.
- Recognition of New Regime in Cambodia (XL—22-4-70), 45.
- Recommendation of South Asia Travel Commission on Tourism (XXXVIII—24-3-70), 181-82.
- Reduction in Price of Imported crude oil by foreign oil companies (XXXVI—23-2-70), 72.
- Removal of Ban on setting up of Fresh Production Capacities in Industries (XXXIX—7-4-70), 110.
- Removal of unemployment in Fourth five year Plan (XXXVII—5-3-70), 143.
- Renaming of Willingdon Hospital after Dr. Ram Manohar Lohia (XLI—18-5-70), 183-84.
- Representation by the Birlas against Investigation by inquiry Commission into their affairs. (XLI—12-5-70), 134.
- Research Centre for increasing Agriculture Production by Music (XXXVII—5-3-70) 144.
- Reservation in Mithila Express (XXXVI—3-3-70), 103.
- Restriction on movement of Willow clefts by Jammu and Kashmir Government (XLI—12-5-70), 158-59.
- Revision of Agreement with National Iranian Oil Company for reduction in Price of Darius crude (XLI—18-5-70), 118.
- Royalty received by Union Ministers from Aluwad (XL—27-4-70), 82-83.

JHA, SHRI SHIVA CHANDRA—*contd.*

- Rupee Trade between India and Yugoslavia (XXXVIII—1-4-70), 98-99.
- Sanskrit Scholars in India and in Foreign Countries (XLI—8-5-70), 123-24.
- Setting up by Tatas of a Fertilizer plant at Mithapur (XXXVI—23-2-70), 107.
- Setting up of Consultancy firms in place of Managing Agents (XXXVII—17-3-70), 122-23.
- Setting up of Fertilizer Plant at Goa by Birlas (XXXVI—23-2-70), 77.
- Setting up of Steel Plant by TISCO in Afro-Asian countries (XLI—12-5-70) 159-60.
- Setting up Steel Plants in South (XXXVII 17-3-70), 70-71.
- Shifting of South Avenue Inquiry Office to Parliament House (XXXIX—13-4-70), 124-25.
- Shifting of South Avenue T. V. (XXXVIII—26-3-70), 164.
- Small Farmers Development Agencies in Purnea, Bihar (XL—23-4-70), 110.
- Space Satellitel launched by Japan (XXXVII—11-3-70), 103.
- Supply by Arms by Sweden to Pakistan (XXXIX—8-4-70), 114-15.
- Supply of dal, Barley and Gram to the Army. (XLI—14-5-70), 36.
- TV in South Avenue, New Delhi. (XXXIX—16-4-70), 110.
- TV Station at Darbhanga, Bihar (XL—30-4-70), 135.
- Take-over of Tata Iron and Steel Company (XXXIX—14-4-70), 117-18.
- Talks with Pakistan and Farakka and Eastern Rivers (XXXVI—25-2-70) 148.
- Training of Staff of Signal and Tele-Communications Department of Indian Railways at Secunderabad. (XL—21-4-70) 139-40.
- Utilization of PL 480 Funds (XXXVI—23-2-70), 42.
- Value of Indian Rupee (XXXVIII—30-3-70), 131-32.
- Visit by Soviet delegation to H.E.C. Ranchi (XXXVI—24-2-70), 71.
- Wholesale Price Index (XLI—11-5-70), 54-55.
- Work permits for Indians in Malaysia (XXXVI—25-2-70), 123.

JHA, SHRI S. C.—*contd.*

- Working of Agro Industries Corporation of Bihar (XLI—14-5-70), 207-09.
- Working of Belhawa Post Office Darbhanga (Bihar) (XXXIX—9-4-70), 144.
- Yugoslav President's Plans for setting Israel Disputes and restoring Peace in Middle East (XLI—20-5-70), 88.
- Zonal restriction on foodgrains and Governments Policy to merge surplus States with deficit States (XXXVII—12-3-70) 108.

*Debates*

- Additional Duties of Excise (Goods of special Importance) Amendment Bill Consid. (XXXVI—24-2-70), 356.
- Aircrash of Chief Test Pilot of H.A.L. (Dis) (XLI—12-5-70), 283-86.
- Amendment of Convention of I.L.O. (H.A.H.) Dis) (XXXVIII—3-4-70), 356-57.
- Appointment of Parliamentary Commission to examine Election expenses (H.A.H. Dis) (XXXVII—13-3-70), 364-65.
- Appointment of Third Pay Commission (XL—24-4-70), 215.
- Appropriation (No. 2) Bill 1970 : Consid (XL—30-4-70), 341-43.
- Army Air Force and Naval Law (Amendment) Bill :  
Consid (XLI—20-5-70) 257-58,  
Consid cl. (XLI—20-5-70), 260
- B.O.H. (XXXVI—27-2-70), 216-17  
(XXXVII—13-3-70), 246  
(XL—1-5-70) 212,  
(XLI—8-5-70), 169-70, 174  
(XLI—15-5-70), 207,  
(XLI—20-5-70), 223-24.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill—Int. (XXXVI—27-2-70), 231-34, 244, 248,  
Consid. cl. (XXXVIII—24-3-70), 502-672.
- Business Advisory Committee Forty-Eighth Report—motion to adopt (XXXIX—16-4-70), 154.
- Calcutta Port (Amendment) Ordinance (Res.) (XXXVIII—31-3-70), 210-12.
- Calcutta Port (Amendment) Bill  
Consid. (XXXVIII—31-3-70), 210-12.  
Consid cl. (XXXVIII—31-3-70), 223-24.

JHA, SHRI S. C.—*contd.*

- Central Sales Tax (Amendment) Bill Int. (XLI—20-5-70), 272-73.
- Coal Mines (Conservation and Safety) Amendment Bill  
Int. (XLI—11-5-70), 261-62.
- Constitution (Amendment) Bill (*Amendment of art 32 and 226*) By Shri Tennai Vishwanathan.  
Consid. (XXXVI—27-2-70), 263-64.
- Constitution (Amendment) Bill (*Amendment of art 223*)  
Int. (XXXVII—13-3-70), 289.
- Constitution (Amendment) Bill (*Insertion of new art. 165A*)  
Int. (XXXVII—13-3-70), 288-89.
- Constitution (Amendment) Bill (*Omission of article 314*) by Shri Madhu Limaye  
Consid. (XL—24-4-70), 246-50
- Constitution (Twenty Fourth Amendment) Bill  
Int. (XLI—18-5-70), 269-70.
- Contingency Fund of India (Amendment) Bill.  
Consid. (XLI—7-5-70), 242-44  
Consid cl. (XLI—7-5-70), 245.
- D. G. (Railways) 1970-71 (XXXVIII—28-3-70), 98-100.
- D.S.G. (General) 1969-70, (XXXVIII—25-3-70), 238-42.
- D. S. G. (Manipur) 1969-70 (XXXVIII—25-3-70), 309-12.
- D.S.G. (Railways) 1969-70 (XXXVIII—28-3-70), 167-68.
- Delhi Cooperative Societies Bill  
Int (XXXVIII—26-3-70), 291.
- Essential Commodities (Amendment) Continuance Ordinance (Res.) (XXXVIII—31-3-70), 284-87.
- Essential Commodities (Amendment) Continuance Bill  
consid. (XXXVIII—31-3-70), 284-87.  
consid. cl. (XXXVII—31-3-70), 294-95.
- Finance Bill, 1970 :  
Int. (XXXVI—28-2-70), 16,17, 30-32,  
Re : Point of Order (XL—1-5-70) 235-36,  
(XL—4-5-70), 267-68.  
consid. (XL—4-5-70), 355-59,  
(XLI—5-5-70), 183-89,  
consid. cl. (XLI—5-5-70) 291-304,  
(XLI—6-5-70), 185-317  
Motion to pass as amended (XLI—6-5-70), 347-48.

JHA, SHRI S. C.—*contd.*

- Foreign Aid (Maintenance of Accounts Bill by Shri Kanwarlal Gupta consid. (XXXVII—13-3-70), 290-92.
- General Budget—General Discussion (XXXVII—17-3-70), 284-91.
- Haryana and Punjab Agricultural Universities Bill  
Int. (XXXVII—9-3-70), 462-63; consid. (XXXVIII—28-3-70), 185-87, 215-16.
- Haryana as Punjab Agricultural Universities Ordinance (Res.) (XXXVIII—28-3-70), 185-87, 215-16.
- Help to Food Corporation of India by Nationalised Banks (H.A.H. Dis (XXXIX—17-4-70), 310-11.
- Impact of Increase in Fourth Five Year Plan (H.A.H. Dis) (XXXVI—27-2-70), 325-26.
- Indian Railways (Amendment) Bill Int. (XXXVIII—24-3-70), 418-20.
- Indian Soldiers (Litigation) Amendment Bill consid as passed by R.S. (XLI—19-5-70), 228-29, consid. cl. (XLI—19-5-70), 230.
- International conference on Production and Marketing of Edible oils and fats (XXXIX—13-4-70), 346-47.
- Manipur Budget 1970-71 Gen Discussion (XXXVIII—25-3-70), 309-12.
- Manufacture of Atom Bomb by India (H.A.H. Dis) (XXXVII—11-3-70), 324-26.
- Merchant Shipping (Amendment) Bill consid as passed by R.S. (XLI—8-5-70), 182-85, consid. cl. (XLI—8-5-70) 195-199.
- Mithila Development Board Bill Int. (XXXVIII—26-3-70), 351-52.
- North Eastern Council Bill consid. cl. (XLI—11-5-70), 307-20 Motion to pass (XLI—11-5-70), 321-24
- Opening of Branches of Nationalised Banks in Bihar. (H.A.H. Dis.) (XLI—13-5-70), 303-05.
- Petroleum (Amendment) Bill consid. (XLI—7-5-70), 192-95, consid. cl. (XLI—7-5-70), 206-14.
- Press Council (Amendment) Bill. consid. as passed by R. S. (XXXVIII—30-3-70) 426-29, consid. cl. (XXXVIII—30-3-70), 452-57, 469, 426 Motion to pass (XXXVIII—30-3-70), 485-86.

JHA, SHRI S. C.—*Contd.*

- Re. : Balloting of Private Members Bills (XXXIX—10-4-70), 340.
- Re. : Calling Attention (Procedure) (XXXVII—12-3-70), 239-40
- Re. : Calling Attention (Reported Desecration of Hindu & Sikh Shrine in Pakistan) (XXXVII—9-3-70), 444.
- Re. : Calling Attention. (Reported Launching of Earth Satellite by China and its implication in respect of India's security) (XL—28-4-70), 165-66.
- Re. : Industrial Licensing Policy (XXXVII—18-3-70),
- Re. : Paper laid on the Table (XXXVI—23-2-70), 243.
- Re. : Papers laid on the Table (Annual Accounts of Madras Port Trust) (XXXVI—27-2-70), 213-14.
- Re. : Papers laid on the table. (Annual Report of Uranian Corporation of India) (XXXVII—13-3-70), 244.
- Re. : Papers laid on the Table (Papers under Employees State Insurance Corporation Act) (XXXVIII—2-4-70), 194.
- Re. : Pragation of Jammu & Kashmir State Legislature (XXXVII—13-3-70), 259.
- Requisitioning and Acquisition of Immoveable Property (Amendment) Bill consid (XXXVI—23-2-70), 296-99 consid. cl. (XXXVI—24-2-70), 271-82.
- Reported Decision of Bhutan to Apply for Membership of U.N.O. (C.A.) (XL—30-4-70), 162-64.
- Reported in flux of minorities from East Pakistan to India (C.A.) (XLI—7-5-70), 180-82.
- Reported libelious Attack on India in a North Vietnam Publication (H.A.H. Dis) (XL—1-5-70), 333-34.
- Reported Remark of Chief Justice of India about notices of Judgement of Appeal served on some. M.P.s (XL—22-4-70), 255.
- Reported Resignation of One of the Advisers to West Bengal Governors (XXXIX—16-4-70), 145-46.
- Resumption of forward Trading in Shares (H.A.H. Dis) (XLI—15-5-70), 311-12.

JHA, SHRI S. C.—*cont d.*

- Rhodesian Govt. declaring Rhodesia a Republic (C.A.) (XXXVII—12-3-70) 252-55.
- Right of Property (Res.) (XL—1-5-70), 307-10.
- Special Marriage (Amendment) Bill consid as passed by R.S. (XLI—20-5-70) 247-48. consid cl. (XLI—20-5-70), 255
- U. S. A.'s National Arms Policy towards Pakistan (H.A.H Dis) (XL—24-4-70), 303-05.
- Unemployment Problem (Res.) (XXXIX—17-4-70), 245-49.
- Union Duties of Excise (Distribution' Amendment Bill consid (XXXVI—24-2-70), 326-29.
- University Grants Commission (Amendment consid. cl. (XLI—15-5-70), 217-32.
- Use of Nuclear Engineering Technology for Peaceful Purposes (H.A.H. Dis.) (XXXIX—20-4-70), 388-89.
- Visit by Delegation of Provisional Revolutionary Govt. of South Viet Nam to India (H.A.H. Dis) (XXXVII—18-3-70), 338-39.
- Visit of Vohra Committee to U.P. (H.A.H. Dis) (XLI—8-5-70), 275.
- West Bengal State Legislature (Delegation of Powers) Bill consid. (XL—23-4-70) 384-86 consid cl. (XL—23-4-70), 392-93.

## JHARKHANDE RAI, SHRI :

- Appointment to certain Post under Department of Social Welfare (XXXVI 24-2-70), 110.
- Award of Padmshri to Film Producer Ritwik Ghatak (XXXVII—9-3-70), 32
- Denial to Guards of upgradation of parcel Express Trains on North East Frontier Railway (XXXIX—7-4-70), 119.
- Dependence of Industries on Bank Credit (XXXVI—2-3-70), 62.
- Desertion of Village Dhongapur (Gwalior by Harijans (XXXVII—10-3-70), 21.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakapatnam and Tuticorin (XXXIX—9-4-70), 20.
- Gift of Tractors from relation abroad (XXXVII—5-3-70), 75.
- Help to food Corporation of India by Nationalised Banks to purchase food-grains. (XXXVI—23-2-70), 204.
- Kalagarh Dam Project on Ramganga (XXXVI—25-2-70), 31.

JHARKHANDE RAI, SHRI—*contd.*

- Payment of less running allowances to guards of Trinsukhia Division (North east Frontier Railways) (XXXIX—7-4-70), 118-19.
- Permission for filing suit against Nawab of Rampur for partition of property. (XLI—15-5-70) 69-70.
- Production of Commercial crops (XXXVI—26-2-70), 44.
- Profits in Industries (XLI—12-5-70) 8-9.
- Recruitment to various post of Library and Chamber Attendants etc. (XXXVI—23-2-70), 120-21.
- Repairs to Bhakra Canals. (XXXIX—8-4-70), 16.
- Suggestion of Chief Election Commissioner re : disquantification of a candidate (XL—28-4-70), 20 .

*Debates*

- D. G. 1970-71 Min Food & Agri. and C. D. and Coop. (XL—30-4-70), 289 94.
- Prorogation of Jammu & Kashmir State Legislature (St) (XXXVII—13-3-70), 354-55.

## JOSHI, SHRI JAGANNATH RAO :

- Agricultural Antibioticrotting at Godown of Antibiotics factory, Pimpri Poona, (XXXVII—16-3-70), 189-90.
- Appointment of a commission for the settlement of released emergency Commissioned Officers (XXXVIII—25-3-70), 78-79.
- Article on Guerrilla warfare in Naxalite organ liberation (XXXIX—10-4-70), 55-56.
- Bomb Explosion in West Bengal (XXXVIII—3-4-70), 145.
- Collection of Income Tax from the All India Workers Federation (XLI—11-5-70), 60.
- Employment of civilian School Teachers employed in Defence Services (XXXVII—18-3-70), 185-86.
- Construction of Gunna-Maksi Railway Line. (XL—21-4-70), 33.
- Demand from Madhya Pradesh for Russian Marino and Rambouillet Sheep (XLI—7-5-70), 169.
- Demand of Telephone for Kanta fool (Madhya Pradesh) (XL—23-4-70), 210.
- Desecration of ancient idols near Poona (XXXVI—27-2-70), 29.

JOSHI, SHRI JAGANNATH RAO—*contd.*

- Development of Surakachar Coal Mines for supply of Coal to fertilizer Plant at Karbil (XXXVIII—30-3-70), 123-24.
- Diana Guns brought into India by Haj Pilgrims (XXXIX—10-4-70), 81.
- Dilapidated quarters for Railway Staff at Hotgi station (South Central Railway) (XXXIX—14-4-70), 157.
- Display of reservation chart re: sleeping Births and seats at Allahabad Railway Station Platform (XL—28-4-70), 131.
- Duties, functions and tours etc. of Dandakaranya Project officers (XXXIX—9-4-70), 122-23.
- Emergency Commissioned Officers released after Second World War (XXXVIII—25-3-70), 80-82.
- Execution of Mortgage Deed for Grant of Loan by L.I.C. to Madhya Pradesh Electricity Board (XL—27-4-70), 51.
- Export of cow and Calf leather (XXXVIII—1-4-70), 49-50.
- Flooring of platform at Mautharalayam Road Station (South Central Railway) 154-55.
- Grant for Development of Hospitals in Madhya Pradesh (XL—4-5-70), 114.
- Grant to Madhya Pradesh and Delhi Administration due to damage to crops as a result of Hailstorm in March, 1970 (XXXIX—9-4-70), 107-9.
- Hindi Teleprinter lying idle at Belgaum (XXXVIII—26-3-70), 155-56.
- Increase in amount of Pension for Central Government Employees/workers (XXXVIII—30-3-70)
- Investigation by the Central Investigation Bureau regarding Murder of Shri Baldev Singh (XL—1-5-70), 103-04.
- Issue of Ration cards to Labourers in Delhi (XXXVIII—26-3-70), 156-57.
- Level crossing near Vikroli Station (Bombay suburban Station) (XXXIX—14-4-70), 157-58.
- Looting of Ahmedabad-Bhopal train near Meghnagar Station (Western Railway), by Adivasis (XL—28-4-70), 129-31.
- Loss to Railways due to Political Disturbances, agitations and Accidents (XXXVIII—24-3-70), 338-39.
- Magisterial Enquiry into the murder of Shri Baldev Singh (XXXVIII—24-3-70) 212-13.

JOSHI SHRI JAGANNATH RAO—*contd.*

- Manufacture of vaccine for foot and mouth diseases at Institute of Biological Products, Mhow (XLI—7-5-70), 165.
- Military Hardwarer recovered from Trader in Bargonda in Mhow Cantonment (XL—22-4-70), 112-13.
- Mining operations of Capture Jat-Raj Seam of Korba by NCDC (XL—27-4-70), 201-02.
- Motor accidents in Delhi (XL—1-5-70), 151-52.
- Mowu Angami's Disclosure about chinese Aid to Hostile Nagar (XL—22-4-70), 88-89.
- Murder of Shri Baldev Singh (XXXVIII 3-4-70), 146 (XL—24-4-70), 143-44. (XL—1-5-70), 104-05.
- Murder of women employees of Indian Embassy in U.K. (XXXVIII—25-3-70), 79-80.
- Naxalite centre on Nagaland Border (XXXVIII—3-4-70), 38.
- New Radio Stations in Chattisgarh Region of Madhya Pradesh (XXXIX—9-4-70), 106-7.
- Non-payment of overtime Allowance of Staff of light House, Vengurla (Maharashtra) (XXXVIII—24-3-70), 209-10.
- Officiating Allowance to Assistant Station Masters of Allahabad Division (Northern Railway) (XXXVI—24-2-70), 188.
- Pak agents activities in Betul District, Madhya Pradesh (XLI—14-5-70), 181-82.
- Political movements in Country (XL—1-5-70), 152.
- Post offices and sub-post offices in Bhopal City, District Sihor, and District Dhar (XL—23-4-70), 129.
- Post offices and sub-post offices in Kanpur District (XL—23-4-70), 130.
- Post offices in Madhya Pradesh (XXXVIII—2-4-70), 93-94.
- Providing senior Personal Assistant to joint Secretaries (XXXIX—17-4-70), 182-83.
- Provision of Amenities in the Colony at Pandara Road, New Delhi. (XL—27-4-70), 110-12.
- Railway link for Rewa with Allahabad or Satna (XXXIX—7-4-70), 79.
- Recovery of Arms and Ammunition in West Bengal, Rajasthan and Jammu and Kashmir (XXXIX—17-4-70),



JOSHI, SHRI JAGANNATH RAO—*contd.*

- Release of Servicemen every year (XLI—20-5-70), 85-87.
- Release of Dr. T. Mascarenhas from the Portuguese Jail (XXXVI—25-2-70), 77.
- Request from Madhya Pradesh for foreign breed bulls and cows (XLI—7-5-70), 168.
- Request from Madhya Pradesh of Milk Powder and per capita availability of milk in M.P. (XLI—7-5-70), 166.
- Running of Electric Trains in Madhya Pradesh (XXXIX—7-4-70), 20-23.
- Rupce Trade between India and Yugoslavia (XXXVIII—1-4-70), 98-99.
- Scheme for manufacture of Methalichlorc by a Kanpur Firm (XLI—19-5-70), 162-63.
- Scheme of Coordinated cattle breeding programme in Madhya Pradesh (XLI—7-5-70), 167-68.
- Seizure of Gold and Jewels at Santa cruz Airport, Bombay (XXXIX—13-4-70), 26-28.
- Seizure of Gold in Bombay (XXXIX—6-4-70), 160-61.
- Seizure of Gold in Delhi (XXXVIII—30-3-70), 24-26.
- Selling up of Cement Industries in Madhya Pradesh (XXXVII—17-3-70), 98.
- Setting up of Engineering based Industrial Units (XXXVII—17-3-70), 165.
- Setting up family Planning Centres in Urban and Rural areas of Madhya Pradesh. (XL—4-5-70), 114.
- Setting up of new ordnance Factories durim 1970-71. (XXXVIII—1-4-70),
- Setting up of Pelletisation Plant at Bailadilla by N.D.M.C. (XXXVIII—30-3-70), 135-36.
- Setting up of a steel Plant at Bailadilla (Madhya Pradesh) (XXXVII—17-3-70), 120.
- Setting up of a steel Plant at Visakhapatnam (XXXVII—17-3-70), 165-66.
- Share of Madhya Pradesh in Power of Rihand Project in U.P. (XL—29-4-70), 147-48.
- Share of Madhya Pradesh in power Supply from Hirakund Project (XL—29-4-70), 148.

JOSHI, SHRI JAGANNATH RAO—*contd.*

- Slapping of Member of Parliament by a District Collector, Ujjain (XXXVIII—24-3-70), 39-40.
- Small Saving Schemes (XL—27-4-70), 112-113.
- Suggestion by Madhya Pradesh Government for Allocation of proposed special assistance of Rs. 800 crores to states with a low per capita Income (XXXIX—8-4-70), 80-81.
- Supply of scrap Rails to Madhya Pradesh Electricity Board (XL—21-4-70), 184-85.
- Temporary Sweepers and Beldars in Parliament Works Division (XXXIX—18-4-70),
- Tours of Central Ministers, State Ministers and Deputy Ministers of States (XL—1-5-70), 83.
- Trainees of Basic Nursing of Dhanrajgiraji Hospital, Sholapur, (XXXIX—13-4-70), 80-81.
- Translators for Hindi Departments of Zonal Railways (XXXVII—17-3-70), 148-49.

*Debates*

- D. G. on Account (West Bengal) 1970-71 (XXXVIII—30-3-70), 290-301.
- D. S. G. (West Bengal) 1969-70 (XXXVIII—30-3-70), 290-301
- Proclamation re : West Bengal (Res.) (XXXVIII—30-3-70), 290-301
- Reported Crossing of South Vietnames army units into Combodia with the support of U. S. Combatants. (XL—4-5-70), 250-53.
- West Bengal Budget 1970-71. (XXXVIII—30-3-70), 290-301.
- JOSHI, SHRI S. M. :
- Amendment to the Representation of the People Act (XLI—5-5-70), 10.
- Delay in advancing cash loans to policy Holders by L.I.C. Delhi Division (XXXIX—13-4-70), 200-1.
- Delay in replying the letters of Policy Holders by L. I. C., Delhi circle (XXXIX—13-4-70), 201.
- Demand for statehood for union Territories (XXXVIII—3-4-70), 11.
- Demands of Primary and Secondary School Teachers. (XXXIX—17-4-70) 15-16.
- Hostile Nagas Setting up base in Manipur (XLI—8-5-70), 3.

JOSHI, SHRI S. M.—*contd.*

International conference held at London to study Production and Marketing of Edible oils (XXXVIII—26-3-70), 7.

Job Analysis of posts in Signal and Telecommunications Department on Indian Railways (XXXIX—14-4-70), 19.

Labour Problem in Farakka Barrage Project (XXXVII—18-3-70), 37.

Landless unemployed persons (XL—23-4-70), 13-14.

Reinstatement of P & T Employees suspended in U.P. for taking part in Sept. 1968 strike (XXXVIII—2-4-70), 14-15.

Need based Minimum wage for central Government Employees (XXXVIII—30-3-70), 13-14.

Need for Dispensaries in J. J. Colonies in Delhi (XL—21-4-70), 9.

Representations for increase in pensions to Government Employees (XL—4-5-70), 1-8.

Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh (XXXVI—27-2-70), 17.

Shortage of Photographic Paper (XXXIX—7-4-70), 16-17.

Sixteen Bodies found near Sripur Colliery in Asansol (West Bengal) (XXXIX—10-4-70), 1-12.

*Debates*

Appointment of Third Pay Commission (XL—24-4-70), 212-13.

Beating by Police of some M.P.s and S.S.P. Demonstrators on 6-4-70, (XL—23-4-70), 231-32.

D. G. 1970-70.

Min. Ex. Affairs (XXXIX—6-4-70), 194-200.

D. G. 1970-71.

Min. H. A. (XXXVIII—3-4-70), 243-44.

D. G. (Railways) 1970-71.

(XXXVIII—28-3-70), 72-74.

Mysore-Maharashtra Border Dispute (C.A.) (XXXVI—2-3-70), 223-36.

North Eastern Council Bill. Consid. (XLI—11-5-30), 297-301.

Re: Demands for Grants on Account (XXXVII—17-3-70), 361-62.

Revision of Pay and Allowances of Employees of Union Territories (Dis.) (XXXVII—17-3-70), 381-83.

JOSHI, SHRI S. M.—*contd.*

Strike by Non-Gazetted Staff of Himachal Pradesh (C.A.) (XL—1-5-70), 190-93.

Use of force by the Police against certain M.P.s and others near Patel Chowk, New Delhi. (A.M.) (XXXIX—6-4-70), 277-82.

## KACHWAI, SHRI HUKAM CHAND :

Abolition of 'P' Form (XXXVIII—30-3-70), 90.

Abolition of Privy Purses (XXXVI—27-2-70), 52-53.

Accidents in Delhi involving motor vehicles (XL—1-5-70), 151-52.

Accounts of Indian Establishments, Firms and Companies in foreign banks. (XXXV—30-3-70), 115.

Activity of Pak. Agents in Bawal District, M. P. (XLI—14-5-70), 181-82.

Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 12-14.

Agreement for loan between Air India and U. S. Export and Import Bank for purchasing Jumbo Jet Boeing-747. (XXXVII—9-3-70), 53.

All India seniority list of E.P.F. Organisation Employees. (XLI—14-5-70), 174-75.

Allocation of funds for construction of Buildings in Public Sector. (XXXIX—13-4-70), 120.

Allotment of Agricultural land to Ex-servicemen in M.P. (XXXVIII—1-4-70), 103.

Amount invested by Bhopal branch of State Bank of India for development of small scale industries and digging of wells (XL—4-5-70), 122-23.

Amount invested by Devas Branch of State Bank of India for development of small scale industries and digging of wells. (XL—4-5-70), 123.

Amount invested by Indore branch of State Bank of India for development of Small Scale Industries and digging of wells. (XL—4-5-70), 121-22.

Amount invested by Ratlam Branch of State Bank of India for development of small scale industries and digging of wells (XL—4-5-70), 124-25.

Amount invested by Ujjain Branch of State Bank of India for development of small scale industries and digging of well. (XL—4-5-70), 123-24.

**KACHWAI, SHRI HUKAM CHAND—**  
*contd.*

- Amount spent by India for securing friendship of Pakistan. (XXXVI—25-2-70), 81-82.
- Appointment of a Commission for the settlement of released emergency Commissioned Officers. (XXXVIII—25-3-70), 78-79.
- Appointment of Lecturers in Degree College of Port Blair. (XXXVII—13-3-70), 113-14.
- Appointment of Third Pay Commission (XXXVI—23-2-70), 21.
- Area irrigated by Chambal Canal. (XXXVIII—25-3-70), 137.
- Armed Training to 1500 rebel Nagas in China. (XXXVII—11-3-70), 100-01.
- Army Major and Jawans killed in an Encounter with Mizos. (XXXVIII—1-4-70), 104.
- Arrest for Possession of Opium and Ganja. (XXXVIII—30-3-70), 194.
- Arrest of Ministry officers and Jawans travelling by Howrah-Amritsar Panjab Mail at Lucknow (XLI—20-5-70), 149-50.
- Arrest of Pakistani Nationals in Jaipur (XXXVI—27-2-70), 172.
- Arrest of Pakistani students Hailing from Sialkot. (XXXVII—9-3-70), 172.
- Arrest of terrorists in Delhi. (XXXIX—17-4-70), 129-30.
- Article on Guerrilla Warfare in Naxalite organ 'Liberation' (XXXIX—10-4-70), 35.
- Asylum to Soviet Press officer disappeared from New Delhi. (XXXVII—11-3-70), 73.
- Bali Bariya Bandha (XLI—6-5-70), 28-29.
- Board of Directors of M/s Akooji Jadwet and Company, Andman and Nicobar Islands. (XXXIX—7-4-70), 154-55.
- Bomb explosions in West Bengal (XXXVIII—3-4-70), 145.
- Booking and reservation facilities at railway station on Central Railway (XLI—19-5-70), 133-34.
- Booking and reservation facilities at Railway stations on North Eastern Railway (XLI—19-5-70), 133-34.
- Booking and reservation facilities at railway stations on Northern Railway (XLI—19-5-70), 135.

**KACHWAI, SHRI HUKAM CHAND—**  
*contd.*

- Booking and reservation facilities at railway Stations on Southern Railway (XLI—19-5-70), 134-35.
- Booking and reservation facilities at railway stations on Western Railway (XLI—19-5-70), 134-35.
- Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII—1-4-70), 18.
- Branches of Central Bank of India. (XXXVI—2-3-70), 81-82.
- Built-up area of the unapproved colonies under D.D.A. (XLI—18-5-70), 25.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Burnt and torn pages of Gita found in Aligarh University (XLI—15-5-70), 154-55.
- C.B.I. Enquiry against officers and employees of Prime Minister's Secretariat. (XL—22-4-70), 158.
- CBI Enquiry against Officers/Employees of the Ministry of External Affairs. (XL—22-4-70), 160.
- C.B.I. Enquiry into murder of Shri Baldev Singh (XL—1-5-70), 103-04.
- Cases of loot, murders and dacoities on Central Railway. (XXXVI—24-2-70), 153-54.
- Censoring of film publicity media (XLI—7-5-70), 28.
- Central Grants and Loans to Punjab for Development Programmes. (XL—27-4-70), 130-32.
- Central Grant and Loan to Rajasthan for Development Programmes. (XL—27-4-70), 133-36.
- Closure of foreign cultural Centres in India (XXXVII—4-3-70), 32.
- Cloth mills set up in foreign countries by Birla Group of Industries. (XXXVII—11-3-70), 85.
- Collection of Income Tax and Wealth Tax. (XXXVI—23-2-70), 124.
- Complaint by labour union of Beas, Sutlaj link project to Chief Labour Commission Delhi regarding violation of factory act by the Management during strike period (XXXVIII—26-3-70), 187-88.
- Completion of Satiara Dam Madhya Pradesh (XXXVIII—1-4-70), 94.
- Confirmation of Scheduled Caste and Scheduled Tribe Employees in Delhi Administration. (XXXVII—13-3-70), 111.

**KACHWAI, SHRI HUKAM CHAND—**  
*contd.*

- Confirmation of Teachers of Andaman and Nicobar Islands. (XXXVIII—9-3-70), 170.
- Contesting of General Elections by Ex-Rulers on Privy Purses issue. (XXXVII—9-3-70), 172.
- Co-operative Textile Mills. (XXXVIII—1-4-70), 143.
- Cost of the Smuggled Goods (XXXIX—6-4-70), 181-82.
- Crimes in running trains in West Bengal and Bihar. (XXXVII—17-3-70) 59-60.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Dandakaranya Project (XXXIX—17-4-70), 68.
- Death of persons due to an explosion while constructing a border road in Kalimpong sub division of Darjeeling (XLI—13-5-70), 88.
- Deaths due to cold and other diseases (XLI—11-5-70), 193-94.
- Deaths due to cold wave in Bihar. (XXXVI—2-3-70), 63-64.
- Demand by all India Class III and IV employees of P & T Department for class 'A' post office at Indore (XXXVIII—26-3-70), 189.
- Demand for withdrawal of Circular on learning of Hindi by Central Government Employees. (XXXVIII—24-3-70), 161-62.
- Denial of promotion to senior permanent way inspectors in higher grade (XL—21-4-70), 31.
- Deposit of employees' provident fund by textile mills in Madhya Pradesh (XXXVIII—26-3-70), 103-04.
- Desirability of export of Iron Ore. (XXXVII—18-3-70), 80.
- Development of Narayana residential scheme, Delhi (XXXVII—16-3-70), 204.
- Development of Railway Lines in Orissa (XL—28-4-70), 24.
- Diana Guns brought into India by Haj Pilgrims. (XXXIX—10-4-70) 81.
- Disparity between percentages of certain posts on Central Railway. (XL—26-4-70), 127.
- Disparity between percentages of certain posts on Eastern Railway (XL—21-4-70) 85-86.

**KACHWAI, SHRI HUKAM CHAND**  
*contd.*

- Disparity between percentages on certain posts on North-Eastern Railway (XLI—5-5-70), 133.
- Display of reservation chart re: sleeping berths and seats at Allahabad Railway Station Platform. (XL—28-4-70), 128.
- Display of reservation chart re: sleeping berths and seats at Allahabad Railway Station Platform (XL—28-4-70), 131.
- Distance limits between polling Booths and Residences of Voters. (XXXVI—24-2-70), 152-53.
- Distribution of Ballcons Bearing photo of Mr. Bhutto. (XXXVI—27-2-70), 170-71.
- Duties, Functions and Tours etc. of Dandakaranya Project Officers. (XXXIX—9-4-70), 122-23.
- Effect of delicensing Policy on Industries with an investment upto Rupees one crores (XXXVII—17-3-70), 109-10.
- Effect of Ganga Dam Project on River Padma in Pakistan. (XXXIX—8-4-70), 38-39.
- Electricity in Servants' quarters of M.Ps. at Windsor Place, New Delhi (XLI—18-5-70), 193.
- Electrification of railway track. (XXXVI—17-3-70), 73.
- Emergency Commissioned Officers released after Second World War. (XXXVIII—25-3-70), 80-81.
- Employees of Irrigation and Power Ministry suspended due to participation in September 1968 strike. (XL—29-4-70), 154-55.
- Employees of Prime Ministers' Secretariat suspended due to their participation in 19th September, 1968 Strike. (XL—29-4-70), 153-54.
- Employment of relations of ICS/IAS/IPS officers in foreign embassies (XLI—15-5-70), 155-56.
- Employment of released Emergency Commissioned officers through Employment Exchanges. (XXXVII—25-3-70), 174-75.
- Enquiry conducted by C.B.I. against Officers of Irrigation and Power Ministry (XL—22-4-70), 159.
- Exchanges of fire in Rajori sector on Indo-Pakistan Border. (XXXVII—11-3-70), 38-39.

**KACHWAI, SHRI HUKAM CHAND—**  
*contd.*

- Execution of Mortgage Deed for Grant of Loan by LIC to Madhya Pradesh Electricity Board. (XL—27-4-70), 51.
- Expansion of Indian Shipping (XXXIX—10-4-70), 16.
- Expansion of paper Mills. (XXXIX—14-4-70), 46.
- Expenditure incurred on Maintenance of ticket checking squad on North-East Frontier Railway (XXXIX—14-4-70), 22-27.
- Expenditure on family planning programme in U. P. during 1969-70. (XLI—18-5-70), 186.
- Expenditure on Republic Day, 1970 (XL—29-4-70), 153.
- Export of Cow and Calf Leather. (XXXVII—1-4-70), 49.
- Export of pig Fats. (XXXVIII—1-4-70) 117.
- Export to East European Countries. (XXXVII—18-3-70), 68.
- Export Trade during 1970-71. (XXXVII—4-3-70), 153.
- Ex-Servicemen allotted residential plots and cultivable land in Andaman and Nicobar Islands. (XLI—6-5-70), 70-71.
- Family planning Centres in the Country (XLI—18-5-70), 187.
- Family planning programme in Bihar (XLI—18-5-70), 185.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 16-17.
- Fire in Army Headquarters in South Block New Delhi (XXXVII—16-3-70), 86-87.
- Foodgrains Shops run on Cooperative Basis in Calcutta and Delhi (XL—30-4-70), 151.
- Foreign aid to Anand Marg (XL—24-4-70), 113.
- Foreign Banks in India. (XXXVI—2-3-70), 11-12, 16-19.
- Foreign Exchange to Haj Pilgrims. (XXXIX—13-4-70), 94.
- Foreign female nationals working in Indian embassies abroad (XLI—13-5-70), 109.
- Furniture for servants' quarters of M.Ps. (XXXIX—20-4-70), 121-22.
- Gazetted Officers on Deputation in Andaman and Nicobar Islands. (XXXVII—13-3-70), 112-13.

**KACHWAI, SHRI HUKAM CHAND—**  
*contd.*

- Gheraos in West Bengal after Mid Term Election. (XXXVII—12-3-70), 81.
- Government Advertisement to Newspapers (XXXVII—5-3-70), 175-76.
- Grant of increments to those absorbed as assistant permanent way Inspectors in Northern Railway. (XL—28-4-70), 128.
- Grant of overtime allowance to lift drivers of C.P.W.D. working in Parliament House. (XLI—18-5-70), 78.
- Grant to Madhya Pradesh and Delhi Administration due to damage to Crops as a result of Hailstorm in March, 1970. (XXXIX—9-4-70), 107-09.
- Grant and loans advanced to Govts. of U.P. and Tamil Nadu by Central Government (XXXVI—2-3-70), 80-81.
- Grants for Development of Hospitals in Madhya Pradesh. (XL—4-5-70), 114.
- Grants to states for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 24.
- Harassment of Harijan Employees of U.P. Regional Office of E.P.F. Organisation (XLI—14-5-70), 173-74.
- Import/export of diamonds (XXXVII—16-3-70), 86.
- Import of cow tallow and pig tallow (XLI—20-5-70), 66-69.
- Import of Edible Oils. (XXXVII—3-3-70), 8.
- Import substitution efforts by small scale industries (XL—21-4-70), 29.
- Incidence of chain pulling and cases of Pilferage of goods on Central Railway. (XXXVI—24-2-70), 155-56.
- Incidence of chain pulling and cases of pilferage of goods on North-Eastern Railway (XXXVII—17-3-70), 71-72.
- Incidence of chain pulling and cases of pilferage of goods on Northern Railway (XXXVI—24-2-70), 154-55.
- Incidence of Chain Pulling and Theft cases on Southern Railway. (XXXVI—3-3-70), 40-41.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Incidents of Loot, Murders and Dacoities on North Eastern Railway (XXXVI—3-3-70), 96-97.
- Incidents of loot, Murders and Dacoities on Northern Railway. (XXXVI—3-3-70), 97.

KACHWAI, H. C.—*contd.*

- Incidents of loot, murders and dacoities on Western Railway. (XXXVI—3-3-70), 98.
- Incidents of strikes, Lock-outs and Gheraos in West Bengal. (XXXVII—12-3-70), 92-93.
- Incidents of violence in West Bengal (XXXVIII—3-4-70) 144.
- Income Tax due from Khimji Punja & Co., Bombay, (XXXVII—9-3-70), 381.
- Income Tax due from M/s. Akuji Javat and Co. (XXXVI—2-3-70), 82-84.
- Increase in rates of Tickets at Red Fort and Qutab Minar. (XXXVI—27-2-70), 169-70.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Indo-Burma rice agreement. (XXXVII—18-3-70), 68-69.
- Installation of pumps in Madhya Pradesh during Fourth Plan Period. (XXXVII—12-3-70), 82.
- Interest on loans received from States. (XXVIII—30-3-70), 115.
- Irrigation scheme in Madhya Pradesh (XLI—13-5-70), 172.
- Issue of orders for promotion and transfer of Engineering Subordinates on the Northern Railway. (XXXVIII—24-3-70), 261.
- Issue of ration cards to labourers in Delhi (XXXVIII—26-3-70), 156-57.
- Issue of special medicines at Central Hospital, North Eastern Railway. (XXXIX—14-4-70), 1-7.
- Japanese Loan to India. (XXXIX—6-4-70) 207.
- LDCs, UDCs Assistants working in Department of Communications (XLI—7-5-70), 116-17.
- Labour Problem in Farakka Barrage Project. (XXXVII—18-3-70), 36-37.
- Land, Air and Territorial Waters Violations by Pakistan after Tashkent Agreement. (XXXVI—25-2-70), 80.
- Landless unemployed. (XL—23-4-70), 17-18.
- Late arrival of Delhi-bound Western railway trains at Delhi (XXXVII—10-3-70) 119-22.
- Laws for compensation for loss of life or limbs to workers engaged in small establishments (XL—30-4-70), 53.

KACHWAI, H. C.—*contd.*

- Licences to Caterers and others for selling books on Western Railway. (XXXVIII—31-3-70), 130.
- Loans to Haryana for Development programmes. (XL—27-4-70), 131-34.
- Loss to Railway Property due to Violence (XXXVI—3-3-70), 25-26.
- Looting of Ahmedabad Bhopal train near Meghanagar station (Western Railway) (XL—28-4-70), 129.
- Looting of Calcutta State Bank by Dacoits. (XXXIX—6-4-70), 184.
- Loss to Railways due to Political Disturbances, Agitation and accidents (XXXVIII—24-3-70), 338-39.
- Loss to Super bazar New Delhi during 1968-69. (XXXVII—5-3-70), 176-77.
- Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 95.
- Lottery scheme for providing houses. (XXXVII—16-3-70), 21.
- Lottery Scheme for providing Houses (XXXVII—16-3-70), 29.
- Machinery to check ticketless travelling and expenditure incurred on its maintenance on the Central Railway. (XXXVIII—31-3-70), 131.
- Machinery to check ticketless travelling and expenditure on incurred on its maintenance on the North Eastern Railway. (XXXVIII—31-3-70), 132.
- Machinery to check ticketless travelling and expenditure incurred in its maintenance on the Northern Railway. (XXXVIII—31-3-70), 135.
- Machinery to check ticketless travelling and expenditure on its maintenance on Eastern Railway. (XXXVIII—31-3-70), 133.
- Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—24-3-70), 212-13.
- Manhandling of Assistant Permanent Way Inspector (Yard). Ghaziabad (Northern Railway) (XL—21-4-70), 87.
- Maximum of pay scales drawn by scientists working in scientific laboratories of defence in Delhi (XLI—20-5-70), 65.
- Membership of Pahari Dhiraj Cooperative House Building Society, Delhi. (XXXVIII—26-3-70), 244-46.
- Military Hardware recovered from Traders in Bargonda in Mhow Cantonment. (XL—22-4-70), 112.

**KACHWAI C. H.—Contd.**

- Mining Operations of Captive Jat Raj Seam of Korba by NDCG. (XL—27-4-70), 201-02.
- Missing Captain of Indian Security Force at Ranchi. (XL—29-4-70), 64-65.
- Missing of amount from the Central Bank of India, Calcutta. (XXXVI—23-2-70), 122-23.
- Mixed system of booking and reservation at Allahabad Railway Station. (XXXVI—3-3-70), 98-99.
- Mobile Post Office for Indore. (XL—30-4-70), 149-50.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—10-3-70), 4-12.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Murder of Shri Baldev Singh. (XXXVI—27-2-70), 154-55.
- Murder of Shri Baldev Singh (XXXVIII—3-4-70), 146.
- Murder of Shri Baldev Singh (XL—1-5-70), 104-05.
- Murder of Shri Baldev Singh of Himachal Pradesh (XL—24-4-70), 143.
- NEFA shown as Chinese territory in Soviet Map. (XXXVII—4-3-70), 35-36.
- Naga Rebels trained by China and Pakistan. (XXXVI—25-2-70), 81-83.
- National Small Savings Scheme. (XLI—18-5-70), 194.
- Naxalite centre on Nagaland border (XXXVIII—3-4-70), 38.
- Negotiations with Singapore Govt. for rebuilding INA Martyr's Memorial. (XXXVIII—25-3-70), 11.
- New Radio Stations in Chattisgarh Region of Madhya Pradesh. (XXXIX—9-4-70) 106-07.
- New Victoria Cotton Mill, Kanpur. (XL—29-4-70), 25-26.
- Non-payment of Pak contribution towards Public Debts of undivided India. (XXXVII—9-3-70), 902.
- Non-supply of Basmati Rice at ration shops in North Avenue, South Avenue and Rashtrapati Bhavan, New Delhi. (XL—30-4-70), 151-52.
- Number of Violations of Tashkent Agreement. (XXXVI—25-2-70), 80-81.
- Officers and employees arrested for divulging official secrets. (XLI—13 5-70), 158.

**KACHWAI C. H.—Contd.**

- Officiating chance to Class III staff in higher Grades. (XL—28-4-70), 127.
- Oil prospects in Arabian sea on Western Coast of India (XXXVII—16-3-70), 107-08.
- Opening of new Post Offices during Fourth Five Year Plan. (XXXVI—26-2-70), 106.
- Outstanding Amount of Central Loan against Bihar. (XXXIX—20-4-70), 42.
- Paharidhiraj Cooperative Housing Society Delhi. (XXXIX—20-4-70), 193.
- Pak nationals in Jabalpur (XXXVIII—3-4-70), 153.
- Participants from Andaman and Nicobar Islands in International Youth Festival. (XXXIX—14-4-70), 71.
- Participation by Central Railway Employees in 19th Sept., 1968 strike. (XLI—12-5-70), 163-64.
- Participation by Eastern Railway Employees in 19th Sept., 1968 strike. (XLI—12-5-70), 163.
- Participation by North Eastern Railway Employees in 19th Sept., 1968 strike. (XLI—12-5-70), 165.
- Participation by Southern Railway Employees in 19th September, 1968 strike. (XLI—12-5-70), 162-63.
- Participation by Western Railway Employees in 19th Sept., 1968 strike. (XLI—12-5-70), 164-65.
- Payment made to foreign employees in Indian Embassies in France, England, America and U.S.S.R. (XLI—6-5-70), 92-94.
- Periodicals brought out in Indian languages by Israel, France, West Germany, USSR and USA (XLI—30-6-70), 77.
- Permission sought by Sheikh Abdullah for inviting representatives of Pak, occupied Kashmir to all-party convention. (XXXVII—13-3-70), 195.
- Persons trained in medical colleges (XLI—11-5-70), 194-95.
- Plural marriages of officers under the Ministry of External Affairs having foreign wives. (XL—22-4-70), 156.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Political agitators in the country. (XL—1-5-70), 152-53.
- Post-Offices and Sub-Post offices in Bhopal City, District Sihor and District Dhar. (XL—23-4-70), 129-30.

**KACHWAI C. H.—Contd.**

- Post Offices and Sub-Post Offices in Kanpur District. (XL—23-4-70), 130-32.
- Post Offices in Madhya Pradesh. (XXVIII—2-4-70), 93-94.
- Post Offices in Uttar Pradesh. (XXVIII—2-1-70), 70-71.
- Posting of C.P.W.D. Sweepers in Servant quarters of Members of Parliament. (XLI—18-5-70), 195.
- Production of Wheat and Rice in M.P., 1969. (XXIII—2-4-70), 101.
- Promotion of clerks in Ministry of Information and Broadcasting during 1968-69. (XLI—7-5-70), 117-18.
- Promotion of goods clerks Junior Grade to Higher Grade Posts. (XXXVII—10-3-70), 56-57.
- Promotion of sectional Officers to the grade of Assistant Executive Engineers by Andaman and Nicobar Islands Administration. (XXXVII—9-3-70), 382.
- Promotions to staff in Ministry (XLI—7-5-70), 115-16.
- Provision of ceiling fans in servants quarters of M.Ps. flats in North and South Avenue, New Delhi. (XXXIX—20-4-70), 119-20.
- Provision of ceiling fans in servants quarters of M.Ps. flats in North and South Avenue, New Delhi (XLI—11-5-70), 197.
- Provision of Helipads during Prime Minister's tours to U.P. (XXXVI—27-2-70), 151-52.
- Quantity and value of foodgrains imported, from U.S.A., U.K., Australia and Canada. (XXXVI—26-2-70), 106-07.
- Quarters for Assistants permanent way Inspectors on Northern Railway. (XL—28-4-70), 126.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 10-12, 15-16.
- Radio peace and progress, Radio, Moscow and Radio Peking criticism during Presidential Election 1969. (XXXVII—18-3-70), 71-72.
- Railway Accidents on Central Railway. (XLI—5-5-70) 135-36.
- Railway accidents on Eastern Railway. (XLI—5-5-70), 134-35.
- Railway accidents on north eastern railway. (XLI—5-5-70), 133-34.
- Railway Link for Rewa with Allahabad or Satna. (XXXIX—7-4-70), 79.

**KACHWAI C. H.—Contd.**

- Reaction of Punjab and Haryana Governments to Central decision on Chandigarh issue. (XXXVI—27-2-70), 165.
- Recovery of Arms and Ammunition in West Bengal Rajasthan and Jammu and Kashmir (XXXIX—17-4-70), 104-05.
- Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—3-4-70), 147.
- Recovery of material stolen from Jaipur Museum (XXXVIII—3-4-70), 153-54.
- Recovery of Stolen Copper Wire in Suryagarh, Monghyr. (XXXVI—26-2-70), 40-41.
- Reinstatement of Employees suspended in connection with September, 1968 strike. (XXXVI—23-2-70), 125-26.
- Reinstatement of P & T Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 27.
- Realisation of income tax from All India Trade Union Congress (XLI—11-5-70), 60.
- Recovery of arms from a hostile hideouts on Nagaland Manipur Border. (XL—1-5-70), 144.
- Recovery of explosive material from Naxalities in Andhra Pradesh. (XL—1-5-70), 143-44.
- Recovery of Pakistani bombs in Ashok Nagar (Madhya Pradesh) (XLI—15-5-70), 78.†
- Recruitment of workers ministries in Engineering Department by Railway administration instead of by railway service commission. (XXXVII—10-3-70), 122-24.
- Rehabilitation of outstees of Pong Dam area. (XXXVII—11-3-70), 36.
- Re-instatement of P & T Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXVIII—2-4-70), 2-16.
- Released ECOs allotted land in Andaman and Nicobar Islands for residential purposes (XLI—13-5-70), 87.
- Republic Day Passes. (XXXVII—18-3-70), 184-85.
- Republic Day passes issued to Foreign Embassies (XL—29-4-70), 152-53.
- Republic Day passes issued to Ministers and Members of Parliament for their guests. (XXXVII—11-3-70), 101-02.



## KACHWAI C. H.—Contd.

- Reversions and retrenchments in Dandakaranya Project. (XXXIX—9-4-70), 91-92.
- Revision of beats of permanent way inspectors and Assistant inspectors. (XL—21-4-70), 86-87.
- Revision of grades of assistant permanent way inspectors (XLI—6-5-70), 132.
- Rise in price of paper. (XXXVIII—31-3-70), 23.
- Rise in price of Steel (XXXVI—24-2-70), 17-18.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- STC office in Burma (XLI—20-5-70), 148.
- Sale of Anti-submarine Helicopters by U.K. (XXXVII—4-3-70), 153-54.
- Sale of diamond stolen from Hindu idol in Nasik (XLI—15-5-70), 159-60.
- Scarcity-Hit Areas in Bihar, Rajasthan and U.P. (XXXVI—26-2-70), 58-60.
- Scheme for Rural Electrification of Maharashtra. (XL—22-4-70), 6.
- Scheme to provide financial aid and training to Unemployed Engineers/Technicians. (XXXVI—27-2-70), 66-68.
- Schemes under execution in Dandakaranya Project (XXXIX—16-4-70), 69.
- School of Buddhist Philosophy at LEH (XL—1-5-70), 65-67.
- Security arrangements in respect of officers of Durgapur Steel Plant. (XXXVII—17-3-70), 137.
- Security arrangements for former Ministers of West Bengal Government (XLI—15-5-70), 9-11.
- Seizure of Chinese currency in Gauhati (XXXVIII—3-4-70), 74-75.
- Seizure of currency notes in Phillaur (XXXVII—15-3-70), 165-66.
- Seizure of Gold and Jewels at Santa Cruz Airport, Bombay. (XXXIX—13-4-70), 26-29.
- Seizure of Gold at Badrujuha Sea Coast, Bombay, (XXXVIII—30-3-70), 182.
- Seizure of Gold from a Car in Bombay. (XXXVIII—30-3-70), 196.
- Seizure of Gold from country-boat between Daman and Kalai. (XXXIX—13-4-70), 121.

## KACHWAI C. H.—Contd.

- Seizure of Gold from a passenger in Hyderabad-Kurnool Bus (XXXVII—9-3-70), 382.
- Seizure of Gold in Bombay (XXXIX—6-4-70), 160-61.
- Seizure of Japanese cloth in Bombay (XXXVI—23-2-70), 124-25.
- Seizure of Opium at Gwalior. (XXXVIII—30-3-70), 182.
- Seizure of smuggled Gold and Watches brought by an Arab Dhow. (XXXVIII—30-3-70), 197.
- Seizure of smuggled goods in Bombay. (XXXIX—6-4-70), 181.
- Seizure of Smuggled Goods in Delhi. (XXXIX—6-4-70), 181-82.
- Separate Roster and Select List for S.C. and S.T. Employees of U.P. Regional Office of EPF Organisation. (XLI—14-5-70), 175-76.
- Service of warrant on Station Master, Dharangadhra for attachment of Railway property. (XXXVII—10-3-70), 34.
- Setting up Family Planning Centres in Urban and Rural Areas of Madhya Pradesh. (XL—4-5-70), 114-15.
- Setting up of a steel Plant at Balladilla (Madhya Pradesh.) (XXXVII—17-3-70), 120.
- Setting up of Projects for the production of defence equipments. (XXXVII—18-3-70), 111.
- Share of Madhya Pradesh in Power of Rihand Project U. P. (XL—29-4-70), 147-48.
- Share of Madhya Pradesh in Power Supply from Hirakud Project. (XL—29-4-70), 148.
- Sharing of expenditure on Police Arrangements during elections to Parliament and State Legislative Assemblies (XXXVI—24-2-70), 57-58.
- Shortage of coins in districts of Indore, Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 27-34.
- 16 bodies found near Sripur Colliery in Asansol (West Bengal), (XXXIX—10-4-70), 5.
- Small Savings schemes (XL—27-4-70), 112-13.
- Special train for the Delegates of Congress Session at Bombay. (XXXVII—24-3-70), 336.

**KACHWAI C. H.—Contd.**

- Spy-ring in Chandigarh.** (XXXVI—27-270), 95-96.
- Staff on Deputation in the Ministry of Irrigation and Power.** (XXXIX—8-4-70), 98-99.
- Staff promotions** (XLI—7-5-70), 114-15.
- States visited by Union Ministers, Ministers of State and Deputy Ministers.** (XL—1-5-70), 83.
- Statues of foreign ruler in Delhi** (XLI—18-5-70), 188.
- Strike in Sias-Sutlaj Link Project.** (XL—23-4-70), 137-38.
- Strikes in private, state and Public Sector Industries in West Bengal under United Front Government.** (XXXVII—5-3-70), 231.
- Strike in Tea Warehouses.** (XL—29-4-70), 34-35.
- Study made by National Labour Commission regarding Farm Labourers.** (XL—30-4-70), 26.
- Success of Industrial Relations Machinery.** (XLI—14-5-70), 4-5.
- Suggestions by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800/- crores, to States with A low Per Capita Income.** (XXXIX—8-4-70), 80-81.
- Suit by Deputy Chief Minister of West Bengal.** (XXXVII—9-3-70), 101.
- Supplies made by M/s Pearl Cycle Industries.** (XXXIX—6-4-70), 79-80.
- Supply of arms by U.S.S.R. to Pakistan.** (XXXVI—25-2-70), 33-34.
- Supply of Dal Barely and Gram to the army.** (XLI—14-5-70), 35-41.
- Supply of wagons to Yugoslavia** (XXXVII—4-3-70), 110-11.
- Supply of Wheat, Rice and Sugar to State.** (XL—23-4-70), 133-36.
- Support price of cotton.** (XXXVII—11-3-70), 12-13.
- Surplus staff in Dandakaranya Project** (XXXIX—10-4-70), 5-11.
- Talks with General Ne Win** (XXXVI—25-2-70), 94-95.
- Target for the export of Railway Wagons.** (XXXVII—18-3-70), 87.
- Telephone facilities in Urban town in Madhya Pradesh** (XLI—7-5-70), 118-19.

**KACHWAI C. H.—Contd.**

- Telephones Installed in Madhya Pradesh.** (XXXVII—12-3-70), 91-92.
- Telephones Installed in Ujjain (Madhya Pradesh),** (XL—30-4-70), 150-51.
- Temporary Sweepers, Beldars in Parliament Works Division.** (XXXIX—20-4-70), 120-21.
- Ticketless travelling and expenditure incurred on vigilance Department of Northern Railway.** (XXXVIII—24-3-70), 336-38.
- Ticketless travelling on Central Railway and expenditure incurred on Vigilance Department.** (XXXIX—7-4-70), 99-100.
- Ticketless travelling on Eastern Railway and expenditure incurred on Vigilance Department.** (XXXIX—7-4-70), 97-99.
- Ticketless travelling on North Eastern Railway and expenditure incurred on Vigilance Department.** (XXXIX—7-4-70), 96-97.
- Total area under Wheat and Rice in M.P.** (XXVIII—2-4-70), 102.
- Tourist Traffic** (XXXVII—13-3-70), 26-29.
- Transfer of Doctors from Delhi to Andaman and Nicobar Islands.** (XXXVII—9-3-70), 384.
- Transfer of goods clerks and transhipment clerks on Railways.** (XXXVII—17-3-70), 138.
- Transfer of Provident Fund and Service Records of staff absorbed as Asstt. permanent way Inspectors (Northern Railway)** (XL—28-4-70), 128.
- Travelling ticket examiner and ticket collectors as running staff.** (XXXVII—10-3-70), 121-22.
- Trunk Call Bills in respect of Telephones at Central Ministers' Residences.** (XXXVI—26-2-70), 105.
- Tube-wells in Madhya Pradesh.** (XXXVII—12-3-70), 82-83.
- Underground College for Training Naxalites.** (XXXIX—17-4-70), 121.
- Uniform terms of Employment of Waiters of Western Railway.** (XXXIX—7-4-70), 153-54.
- Unirrigated areas in the country and grants for their development.** (XXXVII—5-3-70), 99-100.
- Unlicensed Radio Sets.** (XXVIII—2-4-70), 64-65.

**KACHWAI C. H.—Contd.**

- Utilization of Acquired Land for Slum Clearance Purposes. (XXXVIII—30-3-70), 181.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 19-20.
- Violation of Customs Duty Regulations (XXXVIII—30-3-70), 195.
- Violation of Indian Airspace by Pakistani Planes. (XXXIX—8-4-70), 167.
- Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.
- Water supply to Madhya Pradesh at Parvati Aqueduct. (XXXVIII—25-3-70), 54-55.
- Weapons captured from Naga rebels. (XL—22-4-70), 157.
- Withdrawal of T. T. T. from All Third Class Sleeper Coaches on Western Railway (XXXVII—17-3-70), 138-39.
- Women employees in the Ministry of External Affairs. (XXXIX—8-4-70), 98.
- World Bank Loan for Kadana Project. (XXXIX—20-4-70), 136-37.

*Debates*

- B. O. H. (XLI—15-5-70), 209-10.
- Closure of Banaras Hindu University (C.A.) (XXXVII—18-3-70), 209-11.
- D. G. 1970-71 :  
Min. Lab., Emp. and Reh. (XL—23-4-70), 238-47.

**KAHANDOLE, SHRI Z. M. :**

- Allocation for Karanjwan Irrigation Project Maharashtra. (XLI—13-5-70), 67.
- Broad-gauge line from Manmad to Malegaon (Central Railway). (XXXIX—14-4-70), 65.
- Central Assistance for Floods in Nasik, Jalgaon and Ahmednagar Districts (Maharashtra). (XXXIX—20-4-70), 76-77.
- Complaint against Manager of Hindustan Air-Craft Factory at Nasik. (XL—29-4-70), 55.
- Co-operative Sugar Factories in Nasik Maharashtra. (XXXIX—9-4-70), 68-69.
- Demand for an Aerodrome at Nasik (XXXIX—10-4-70), 57.
- Fixation of Price of Gur. (XXXIX—9-4-70), 69-70.
- Funds for Tribal Development Blocks. (XXXIX—14-4-70), 64.

**KAHANDOLE, SHRI Z. M.—Contd.**

- High breed varieties of food crops and oilseed Khurasani in various districts of Maharashtra. (XLI—7-5-70), 61-62.
- Loans to farmers in Maharashtra for purchase of soyabean seeds. (XXXIX—16-4-70), 54.
- Paper pulp units at Nasik. (XLI—7-5-70), 63-64.
- Recruitment policies in Government Press, Nasik. (XXXIX—13-4-70), 65-66.
- Repairs of Telephone Lines of Nasik Distt. in Maharashtra. (XXXIX—9-4-70), 70.
- Subsidy for agricultural bunding in tribal blocks of Nasik district Maharashtra (XLI—7-5-70), 63.
- Sugar prices fixed for Maharashtra. (XLI—7-5-70), 62.

**KALILA, SHRI DHIRESWAR :**

- Accommodation for workers in Private Sector Concerns. (XXXVI—26-2-70), 28-29.
- Advertisement for recruitment of Income Tax Inspectors. (XL—4-5-70), 215-16.
- Appointment of peons in Income-tax Department. (XLI—18-5-70), 214.
- Appointments to certain posts under Department of Social Welfare. (XXXVI—24-2-70), 110-11.
- Ashoka Multi-purpose Co-operative Society. (XXXVI—26-2-70), 91.
- Automation plant in Northeast Frontier Railway Headquarters. (XXXVII—17-3-70), 172.
- C. I. A. activities in West Bengal (XXXVI—27-2-70), 23-27.
- Cases of tax evasion in Assam, Tripura and Manipur. (XLI—18-5-70), 210.
- Catering Unit at Gauhati Railway Station. (XXXVII—17-3-70), 171-72.
- Changes in Industrial licensing policy (XXXVI—24-2-70), 118-19.
- Commonwealth Prime Minister's Conference. (1970). (XXXVII—4-3-70) 8-9.
- Confirmation of guards of Maldeh and Natihar division (Northeast Frontier Railway). (XLI—5-6-70), 158-59.
- Development of river transport in Assam. (XL—24-4-70), 173.
- Difficulties of guards of Landing head quarters in the absence of Brakesman (XLI—5-3-70), 157-58.

**KALILA, SHRI DHIRESWAR—Contd.**

- Diplomatic recognition to German Democratic Republic. (XXXVI—25-2-70), 76-77.
- Earning of Profit by Hotels in Public Sector. (XXXVI—27-2-70), 109-10.
- Eviction of landless tribal agricultural labourers (Malbari). (XXXVIII—24-3-70), 389.
- Funds for Cheap Houses in Urban Areas by Public Sector. (XXXVI—2-3-70), 34-35.
- Help of Court sought by Employees against the Orders of Railway Authorities (Northeast Frontier Railway). (XXXIX—7-4-70), 175-76.
- High rate of deaths due to Cancer. (XLI—4-5-70), 43-44.
- Implementation of Recommendations of Commission of Enquiry on Job Security in Oil Companies. (XXVIII—2-4-70), 97-98.
- Introduction of Central Industrial Security Force in Cochin Division of F. A. O. F. (XXXIX—6-4-70), 28.
- Introduction of Central Industrial Security Force in Cochin division of P.A.C.T. (XXXIX—6-4-70), 39-40.
- Investment of money by Nationalised Banks for jobless. (XXXVI—23-2-70), 206.
- Length of Runway at Gauhati Civil Airport (XXXVI—27-2-70), 133-34.
- Memorandum to General Manager by Guards Council, Northeast Frontier Railway Zone. (XXXVI—3-3-70), 80.
- Need for Improvement of Judicial Machinery for Armed Forces. (XXXVII—18-3-70), 45.
- Non-payment of arrears to guard of Moria in of Tinsukia division (North East Frontier Railway). (XLI—5-5-70), 159.
- Opposition for creation of Surpluses for export through restraints on domestic consumption. (XXXVI—25-2-70), 35.
- Opposition to automation on Railway. (XLI—19-5-70), 4-10.
- Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.
- Payment of house rent allowance to civil employees at Gauhati Airport. (XLI—8-5-70), 142.
- Permission for filing suit against Nawab of Ramour for partition of property. (XLI—15-5-70), 69-70.
- Policy of Government regarding Hotels in private sector. (XXXVI—27-2-70), 58.

**KALILA, SHRI DHIRESWAR—Contd.**

- Prime Minister's assurances re. Additional Refining capacity and Petrochemical Complex in Assam. (XXXIX—8-4-70), 30-38.
- Programme to educate common voters through Mass Media. (XXXVII—12-3-70), 60.
- Project and non-project aid from A.I.D. India Consortium. (XXXVI—2-3-70), 108-09.
- Promotion of income-tax officers. XLI—18-5-70), 95.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Recommendations of Barodah Committee on Tea Industry. (XXXVI—25-2-70), 77.
- Recruitment of Peons in Assam Postal Circle). (XXXVI—26-2-70), 204.
- Recruitment of postmen in Assam Circle. (XXXVII—12-3-70), 206-07.
- Reduction of expenditure on Govt. Institutions, Officials and Ministers. (XXXVI 23-2-70), 199.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 16-17.
- Scope for Japanese Investment in Export Oriented Production. (XXXVI—24-2-70), 144-45.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 11-12.
- Shifting of construction, Division of P & T from Gauhati to Calcutta. (XXXVII—12-3-70), 142-43.
- Supply of Power tags to Assam Postal Circle. (XXXVII—5-3-70), 177-78.
- Suspension of coastal passenger services by private shipping companies. (XXXVIII—3-4-70), 141.
- Temporary posts of Assistant Postmasters in Assam Circle. (XXXVI—26-2-70), 204-05.
- Transport needs of lower Assam Brahmaputra Valley. (XXXVII—17-3-70), 153-54.
- Visit by a productivity team to Japan to study electronic Industries. (XXXVII 17-3-70), 64.

**KALILA, SHRI DHIRESWAR—Contd.**

Visit to India by Givers of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 65-66.

*Debates*

Circular Railway in Calcutta (C.A.) (XL—23-4-70), 215-17.

D. G., 1970-71 :

Min. Ind. Dev. & Int. Trade. (XXXIX—14-4-70), 199-204.

Manipur Budget, 1970-71

D. S. G. (Manipur) 1969-70.

D. G. (Manipur) 1970-71. (XXXVIII—25-3-70), 305-07.

North Eastern Council Bills Consid. (XLI 11-5-70), 295-97. Consid. Cl. (XLI—11-5-70), 307-09, 318-19.

Petroleum (Amendment) Bill

Motion to pass, as amended (XLI—7-5-70), 215-16.

Reported influx of minorities from East Pakistan to India (C.A.) (XLI—7-5-70), 175.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill;

Consid. (XXXVI—23-2-70), Consid. Cl. (XXXVI—28-3-70), 272-74.

**KAMALANATHAN, SHRI :**

Appointment of Rubber Production Commission. (XL—29-4-70), 181.

Companies dealing in both spare parts for tractors and textile trade (XLI—19-5-70), 146-47.

Fishing Harbours at Bombay, Cochin Madras, Vishakhapatnam and Tuticorin (XXXIX—9-4-70), 19.

Loss to Railway property due to violence (XXXVI—3-3-70), 25.

Misuse of imports licences for spare parts of tractors. (XLI—20-5-70), 151-52.

Places developed as Tourist Centres in the country. (XLI—12-5-70), 61.

Recruitment of Director of Research in Rubber Research Institute of India (XL—29-4-70), 180-81.

*Debates*

D. G. 1970-71 :

Min. Ind. Dev. & Int. Trade. (XXXIX—16-4-70), 198-201.

**KAMBLE, SHRI :**

Landless Unemployed. (XL—23-4-70), 11.

Places developed as Tourist Centres in the Country. (XLI—12-5-70), 58.

**KAMBLE SHRI—Contd.***Debates*

D. G., 1970-71 :

Deptt. Soc. Wel. (XLI—29-4-70), 242-47.

Reported study team on prohibition (M). (XLI—8-5-70), 211.

**KAMESHWER, SINGH SHRI :**

Conversion of donations to N.L.F. into Foreign Exchange. (XXXVII—18-3-70), 112.

Export of Nepalese goods through India (XXXVII—4-3-70), 14.

Period of promotion from Fireman to Shunter and to Driver 'C' (North Eastern Railway). (XXXVII—17-3-70), 121-22.

Representation on the Promotion policy of firemen (A and B) on North Eastern Railway. (XXXVII—17-3-70), 121.

Visa to National Liberation Front Delegation. (XXXVII—18-3-70), 53-54.

Visit by Representatives of Unconstitutional Parallel Governments. (XXXVII—18-3-70), 112-13.

*Debates*

D. G., 1970-71 :

Min. Foreign Trade. (XXXIX—10-4-70) 262-66.

D. G. (Railways), 1970-71 :

(XXXVIII—28-3-70), 35-37.

Re. persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-70), 188-90.

**KAMLA KUMARI, KUMARI :**

Posts of Hindi Translators and Hindi Assistants in Ministries. (XL—1-5-70), 128-30.

**KANDAPPAN, SHRI S. :**

Accord on Birla House. (XLI—20-5-70) 39-40.

Advances to and Investment by top ten Industrial Houses. (XXXVIII—24-3-70) 20.

Alternate raw material for production of fertilizer. (XL—4-5-70), 30.

Asian non-aligned Nations Conference held in Colombo in March, 1970. (XXXIX—8-4-70), 2-8.

Attack on principal and teacher by student<sup>1</sup> during annual examinations in various States. (XL—24-4-70), 39.

Deadlock between India and Yugoslav over the purchase of Tankers. (XXXV—18-3-70), 5.

**KANDAPPAN, S.—Contd.**

- Death of an Indian detainee in Colombo (XLI—13-5-70), 21.
- Demand for Books Declared obsolete in England. (XXXIX—7-4-70) 32-33.
- Exemption of Tele-Communication Service in Collaboration with Japan. (XXVIII—2-4-70), 18.
- Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 20-21.
- Hospitality Offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70). 21.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 5.
- Introduction of Central Industrial Security Force in Cochin Division of F.A.C.T. (XXXIX—6-4-70), 33.
- Khoola Committee's Report on Film Censorship. (XXXVI—26-2-70), 21.
- Land ceiling in various States. (XLI—14-5-70), 15-16.
- 'Lead Bank' scheme. (XLI—18-5-70), 10.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-5-70), 12, 13.
- M.P. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 17.
- New methods of deep sea fishing at Mandapam and Alleppy, Cochin. (XLI—7-5-70), 2, 3.
- Proposal by Cement Corporation of India for setting up Cement Factories. (XLI—12-5-70), 25.
- Recommendations of Sugar Inquiry Commission. (XL—23-4-70), 4-5.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 11-12.
- Rise in price of Steel. (XXXVII—24-2-70), 16-17.
- Sale of goods at Expo. 70 in Osaka (Japan). (XLI—13-5-70), 25.
- Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (XL—22-4-70), 29.
- Sharing of Expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXVI—27-2-70), 18.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 10, 15.
- Small Car Project. (XXXVI—24-2-70), 7.

**KANDAPPAN, S.—Contd.**

- Special arrangements in ladies compartments to seek help in emergency (XLI—5-5-70), 25.
- Suggestions regarding fixing a ceiling on Urban property. (XL—27-4-70), 21.
- Vigilance Body to prevent corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70). 16.
- Additional Duties of Excise (Goods of Special Importance (Amendment) Bill Consid. (XXXVI—24-2-70), 344-47.
- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 215-16.
- B. O. H. (XLI—15-5-70), 209.
- Constitution (Amendment) Bill (Amendment) of article 164, by Shri P. K. Deo Consid. (24-4-70), 293-96.
- Contingency Fund of India (Amendment) Bill.  
Consid. (XLI—7-5-70), 239-40.
- D. G., 1970-71  
Min. Foreign Trade (XXXIX—10-4-70), 241-46.  
D. G., 1970-71  
Min. H. A. (XXXVIII—1-4-70), 237-48.  
D. S. G. (General) 1969-70. (XXXVIII—25-3-70), 209-13.
- Essential Commodities (Amendment) Continuance Bill.  
Consid. as passed by R. S. (XXXVIII 31-3-70), 266-69.
- Essential Commodities (Amendment) Continuance Ordinance (Res.) (XXXVIII—31-3-70), 266-69.
- Finance Bill, 1970 :  
Motion to pass, as amended. (XLI—6-5-70), 345-46.
- Report of study team on production (M) (XLI—7-5-70), 263-67.
- Reports of University Grants Commission. (M) (XLI—13-5-70), 222-27.
- Special Marriage (Amendment) Bill :  
Consid. (XLI—20-5-70), 249-50.
- Telengana Problem. (Dis.) (XLI—18-5-70), 321-25.
- Unemployment Problem. (Res.) (XXXVIII—3-4-70), 313-17.
- University Grants Commission (Amendment) Bill Consid. as passed by R. S. (XLI—13-5-70), 222-27. Motion to pass (XLI—15-5-70), 239-41.

**KANDAPPAN, S.—Contd.**

West Bengal State Legislature (Delegation of Powers) Bill :  
Consid. (XL—23-4-70), 357-60.

**KAPOOR, SHRI LAKHAN LAL :**

- Accord on Birla House. (XLI—20-5-70), 37, 40-42.
- Agreement with Japan for export of groundnut extractions. (XLI—6-5-70), 157-58.
- Alleged Training of Hostile Wages by North Vietnam. (XXXVI—25-2-70), 62-63.
- Amendment of Indian Boilers Act. (XLI—12-5-70), 193-94.
- Amendment to Central Sales tax Act (XXXVI—2-3-70), 35-36.
- Average run per hour of electric/diesel and steam engine. (XLI—5-5-70), 9.
- Boeing 707 flight's forced return from Perth to Singapore. (XXXVII—13-3-70), 126.
- Boy sacrificed at a temple near Agra. (XXXVII—9-3-70), 92.
- Brigadier Ghansara Singh's statement regarding capture of Gilgit by Pakistan with British help. (XXXVII—11-3-70), 150-51.
- Central advice re-Nationalisation of Plantation Industry in Kerala. (XXXVII—11-3-70), 151.
- Declaring of assets by officers of Nationalised Banks. (XXXVII—9-3-70), 435.
- Delay in Implementing Recommendations of Law Commission. (XXXVII—10-3-70), 182.
- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Distribution of Billets to re-rolling Mills in Madhya Pradesh. (XXXVII—17-3-70), 192-94.
- Enquiry by Central Bureau of Investigation re. issue of Trunk Call Tickets to Subscribers. (XXXVI—26-2-70), 104-05.
- Express way from Daitari Mines to Paradeep Fort. (XXXVI—27-2-70), 1-5.
- Implementation of recommendations of Dutt Committee on Industries Licensing Policy. (XXXVI—3-3-70), 61.
- Implementation of various orders issued by Ministries of Home Affairs and Finance. (XL—21-4-70), 164-65.
- Improvement and modernisation of facilities at major ports. (XLI—15-5-70), 23-28.

**KAPOOR, SHRI LAKHAN LAL—Contd.**

- Income-tax on gratuity paid to worker (XXXVII—9-3-70), 436.
- Instructions to Nationalised Banks operating in foreign countries. (XXXVII—9-3-70), 434.
- Land ceiling in various States. (XLI—14-5-70), 21-22.
- Loan of Foreign Exchange to Indian Companies by Foreign Banks. (XXXVI—23-2-70), 40-41.
- Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.
- Meeting of Director-in-Charge, Durgapur Steel Plant with West Bengal DEPUTY Chief Minister. (XXXVI—24-2-70), 32.
- Memorandum from the employees of Farakka Barrage Project. (XLI—13-5-70), 57.
- Non recovery of Income-tax at source by employers. (XXXVI—23-2-70), 102-03.
- Oil Refinery Near Delhi. (XXXVI—23-2-70), 224.
- Preservation and conservation of arts by Ford foundation. (XL—24-4-70), 44.
- Proposal to discontinue Dandakaranya Project. (XXXIX—16-4-70), 131.
- Punjab agricultural University. (XXXVII—5-3-70), 83.
- Refusal of a seat to Dr. C. V. Raman by Indian Airlines. (XXXVII—13-3-70), 79-80.
- Request to National Aeronautics and space agency of U. S. A. for Carrying Indian, made equipment in Apollo Missions. (XXXVI—25-2-70), 13-15.
- Scheme to convert Oil and Natural Gas Commission into Autonomous Unit. (XL—4-5-70), 27.
- Second Pay Commission's Recommendations for Ticket Checking Staff. (XXXVI—24-2-70), 83-84.
- Setting up of a Steel plant Balladilla (Madhya Pradesh). (XXXVII—17-3-70), 120.
- Strike by H. M. T. and B. H. E. L. workers. (XXXVI—24-2-70), 107-08.
- Supreme Court decision on hospitals as an "industry". (XLI—7-5-70), 108.
- Violation of foreign Exchange Regulation Act by Christian Missionary Organisation, Bangalore. (XXXVII—2- -70), 10.
- Wall Newspaper. (XXXVI—26-2-70), 104.

**KAPOOR, SHRI LAKHAN LAL—Contd.**

West Bengal Governor's remarks re: Industrial Growth in West Bengal (XXXVII—10-3-70), 71-72.

*Debates*

D. G. 1970-71.

Min. of Foreign Trade. (XXXIX—9-4-70), 283-88.

Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St.) (XXXIX—7-4-70), 203.

Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-70), 420-80.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill: Consid. (XXXVI—23-2-70) 301-03.

Role of Governors in the recent Ministry-making in U. P. and Bihar (XXXVI—23-2-70).

**KARNI SINGH, DR. :**

Reported retaliatory action by foreign airlines against concession to Indian passengers by Air-India. C.A. (XXXVI—27-2-70), 202-08.

Air pollution in Delhi. (XXXIX—6-4-70), 195-96.

Burden of Direct Taxation in various countries. (XLI—18-5-70), 219.

Crash of Pushpak Aircraft of Madhya Pradesh flying Club. (XXXVI—27-2-70), 123.

Dacoities in West Bengal collieries. (XXXVIII—3-4-70), 113.

Dehiring of houses in Cantonments. (XXXVIII—25-3-70), 66.

Delay in Transmission of Christmas Dak to U. S. A. and other Countries. (XL—23-4-70), 191.

Fire incident in Bombay docks. (XXXVI—27-2-70), 121-23.

Flue Epidemic. (XXXVI—23-2-70), 215-16.

Houses/flats De-Hired/De-requisitioned in Bombay. (XL—22-4-70), 57.

Houses Hired or requisitioned by Ministry of Defence. (XL—22-4-70), 58.

I. A. F. Con tellation escaping collision at Northolt Airport. (XXXVII—11-3-70), 189-90.

India's Tarnished image in Nepal. (XXXVII—11-3-70), 66.

Lack of Proper Technique of Telecasting. (XXXIX—9-4-70), 59-60.

**KARNI SINGH, DR.—Contd.**

Life in Liberated villages. (XXXVII—9-3-70), 209.

Measures to prevent killing of Indian Tigers. (XL—23-4-70), 97.

Places developed as Tourist Centres in the Country. (XLI—12-5-70), 58, 59.

Quality of Dunlop tyres for fiat cars. (XII—19-5-70), 174.

Rehabilitation of custees of Pong Dam Area. (XXXVII—11-3-70), 34-35.

Reported rowdyism at New Delhi Railway Station on 24th December, 1969. (XXXVI 24-2-70), 68.

Richardson and Cruddas Limited (XXXVI—3-3-70), 175.

Salc of Skins and products made from Horns and Skins of Indian Animals and Birds. (XL—30-4-70), 78-79.

Wild Life Tourism in India. (XXXVII—13-3-70), 39.

*Debates*

B. O. H. (XLI—15-5-70), 207.

Constitution (Amendment) Bill 1967: (Amendment of article 164) by Shri. P. K. Deo. Consid. (XLI—8-5-70), 246-48.

D. G. 1970-71 :

Min. of Irrigation and Power. (XXXIX—8-4-70), 284-89.

Obituary Reference :

Death of Shri L. S. Bhatkar. (XXXVI—20-2-70), 38.

Death of Shri M. K. Jinachandian. (XXXVI—20-2-70), 38.

Death of Shri S. R. Rane. (XXXVI—20-2-70), 28.

President's Address (M) (XXXVI—25-2-70), 297-302.

Re. Adjournment of Haryana Assembly. (XXXVI—2-3-70), 253.

Reported continuance of Supply of Indus Water to Pakistan after expiry of Treaty. (C.A.) (XXXVIII—1-4-70), 166-67.

**KASTURE, SHRI A. S. :**

D. G. 1970-71 :

Min. of Irrigation and Power. (XXXIX—9-4-70), 290-32.

D. G. (Railways), 1970-71. (XXXVIII—26-2-70), 335-38.

**KAVDE, SHRI B. R. :**

Recruitment to various posts of library and Chamber attendents. etc. (XXXVI—23-2-70), 120-21.



**KEDARIA, SHRI C. M. :****D. G. 1970-71 :**

Deptt. Soc. Wel. (XL—29-4-70), 301-04.  
Min. of Irrigation & Power. (XXXIX—  
9-4-70), 252-54.

Reports of University Grants Commission.  
(M) (XLI—13-5-70), 266-69.

University Grants Commission (Amend-  
ment) Bill.

Consid. as passed by R. S. (XLI—13-5-  
70), 266-69.

**KESRI, SHRI SITARAM :**

A.I.R. Station in North Bihar. (XL—  
30-4-70), 49-50.

Abolition of Privy Purses. (XL—1-5-70),  
44-45.

Action on recommendations of Administrative  
Reforms Commission. (XXXVII—  
9-3-70), 110.

Aggregation of Income and Wealth of  
husband, wife and minor Children  
for purpose assessment of Income Tax  
and Wealth Tax. (XXXIX—6-4-70),  
64-65.

Agreement with France for the develop-  
ment of Semi-arid zones of Andhra  
Pradesh. (XXXIX—9-4-70), 87-88.

Aircrash during Republic Day Flypast  
Rehearsal (1970). (XXXVI—25-2-70),  
15-19.

Alleged under favour shown in Hind  
Galvanising and Engineering Company  
and I. O. C. (XLI—18-5-70), 211.

Allotment of steel sheets to M/s Bharat  
Barrel and Drum Manufacturing Co.  
(P) Ltd. (XL—21-4-70), 46-47.

Allotment of Steel Sheets to standard  
drum and barrel manufacturing Co.  
Bombay. (XL—28-4-70), 107.

Amount of claim filed by Indian Oil Cor-  
poration for recovery from Hind Gal-  
vanising and Engineering Co. (XLI—  
18-5-70), 145.

Annual Grants to D. S. College at Katihar  
(XLI—12-5-70), 118.

Assistance offered by France for off-shore  
Oil Exploration. (XXXVI—23-2-70),  
178.

Atomic power Station in Northern India.  
(XXXVI—25-2-70), 78.

Attack on Dum Dum police station (XXX-  
VIII—3-4-70), 173.

Burning of Nagaland village by Assam  
Policemen. (XXXVI—27-2-70), 112-13.

Ceiling on Urban Property. (XXXVI—  
23-2-70), 179-80.

**KESRI SHRI SITARAM—Contd.**

Central assistance to States for devel-  
opment of tobacco. (XXXVIII—26-3-  
70), 144-46.

Charges against some Members of export  
promotion Council. (XLI—20-4-70),  
140-4.

Collision of Nautanwa-Gorakhpur passenger  
train with a goods train at Gorakhpur  
Station. (XXXVI—24-2-70), 77-78.

Complaints against M/s Lynx Machinery  
Ltd., Calcutta for misuse of machinery  
import against licences. (XLI—13-5-  
70), 77.

Conspiracy to form independent Govern-  
ment in Assam. (XL—24-2-70), 18.

Construction of railway bridge between  
Bazari Ghat (Bhagalpur) and Mahadeo  
Ghat (Thana Bihpur) in Bihar. (XL—  
21-4-70), 112.

Conversion of Metre-gauge line to Broad-  
gauge line from New Cooch Behar and  
Bamanhat and Citaldah. (N. E. F.  
Rly.) (XXXVIII—31-3-70), 7.

Conversion of stations between Katihar  
and Manihari Ghat in Bihar into flag  
stations. (XL—21-4-70), 112-13.

Co-operative House-Building Societies in  
Shahdara, Delhi. (XXXVI—23-2-70),  
112-14.

Country's Population Control Programmer.  
(XXXVIII—30-3-70), 143.

Creation of 'Sports Cell' in A. I. R. (XX-  
VIII—2-4-70), 112.

Credit scheme for small scale Units in,  
Rural Industries. (XXXVI—24-2-70)-  
211-12.

Decline in the per capita income of Agri-  
cultural labour. (XXXVII—12-3-70),  
100-01.

Decrease in L. I. C. Premium Rates. (XXX-  
VI—23-2-70), 99-100.

Decrease in percentage of students getting  
education after Fourth Standard.  
(XXXVII—9-3-70), 227.

Departmental Examinations and Confir-  
mation of Government Employees.  
(XXXVI—27-2-70), 79-81.

Differences in Indo-Pak Survey con-  
ference. (XXXVIII—23-3-70), 43-44.

Directives to States for curbing activities  
of Naxalites. (XXXVIII—3-4-70), 47.

Discussions with Editors of Small and Medium  
Language Newspapers. (XXVIII—2-4-70),  
112-13.

Disparities in rural electrification. (XXXI-  
VIII—1-4-70), 137.

## KESRI SHRI SITARAM—Contd.

- Distress-sale of children in Assam. (XXXIX—7-4-70), 87-88.
- Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 40-41.
- Employment of local people in Baruni Oil Refinery. (XLI—18-5-70), 145.
- Estimated production of Wheat, Mustard Seeds and Rabi Crops. (XXXIX—9-4-70), 56-57.
- Export of Cereals. (XXXVII—5-3-70), 110-11.
- Export of Engineering Goods to Japan. (XL—22-4-70), 111.
- Export of Jute to European Economic Community. (XXXVII—4-3-70), 9-19.
- Export promotion council and commodity boards. (XLI—20-5-70), 141-43.
- Export Trade. (XXXVII—18-3-70), 101-02.
- Facilities to Indian Tourists going to Soviet Union. (XXXIX—10-4-70), 42.
- Factories for the manufacture of Building Components. (XXXVI—23-2-70), 178-79.
- Fall in exports. (XLI—13-5-70), 37.
- Fertilizer promotion council. (XXXVII—12-3-70), 101-02.
- Financial aid for construction of Pucca Roads. (XLI—14-5-70), 115-16.
- Financial aid to Bihar Government for improvements in Markets. (XLI—14-5-70), 31-32.
- Fixing up of interse seniority on transfer from one division to another. (XLI—19-5-70), 155-56.
- Foreign collaboration entered into by M/s Lynx Machinery Ltd., Calcutta. (XL—21-4-70), 111-12.
- Foreign tours of Members and officials of the export promotion council. (XLI—20-5-70), 49-50.
- Granting asylums to diplomats. (XL—29-4-70), 132.
- Grants for construction to youth hostels in Ghanakyapuri, New Delhi and in Bihar. (XLI—8-5-70), 34.
- Grants of import licences to firms for exporting a part of their production. (XLI—13-5-70), 150.
- Grants to U. N. Organisation. (XXXVII—4-3-70), 71.
- Harsh Treatment to Coloured Immigrants in U. K. (XXXVII—4-3-70), 92-93.

## KESRI SHRI SITARAM—Contd.

- Hind Galvanising and Engineering Co. (P) Ltd. (XXXVI—24-2-70), 210.
- Hoisting of a Red Flag on Tezpur Court building in Assam. (XXXIX—17-4-70), 5-6.
- Import of crude for Haldia refinery. (XXXVII—16-3-70), 167.
- Import of Luxury cars by India Tourism Development Corporation. (XXXVI—27-2-70), 30-31.
- Import of rough diamonds. (XXXVI—25-2-70), 163.
- Import of Steel. (XXXIX—7-4-70), 36.
- Import of synthetic Fabrics. (XXXVII—4-3-70), 92.
- Impounding of book of Mahatma Gandhi. (XXXVII—15-3-70), 166.
- Increase in Membership of State Legislative Councils. (XXXIX—14-4-70), 76.
- Increase in number of Hippies in India. (XXXVII—9-3-70), 185.
- Indianisation of Muslims and other Minority Communities. (XXXVI—27-2-70), 137-38.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.
- Indo-British Talks. (XXXVI—25-2-70), 163-64.
- Indo-Burma rice agreement. (XXXVII—18-3-70), 68-69.
- Industries engaged in production of Luxury and non-essential items. (XXXIX—14-4-70), 43.
- Intensive agricultural programme with foreign collaboration. (XXXVIII—26-3-70), 55.
- Introduction of passenger train between Thana Bihpur and Katihar (North Eastern Railway). (XLI—12-5-70), 117-18.
- Issue of industrial licences to M/s Lynx Machinery Ltd., Calcutta. (XL—21-3-70), 111.
- Judicial inquiry into Burdwan incident. (XL—24-4-70), 81.
- Lenin Centenary Celebrations. (XXXIX—10-4-70), 71.
- Licensed capacity of oil barrel fabricators. (XLI—19-5-70), 97-98.
- Licensed Capacity of Oil Barrel Manufacturing Units. (XXXVI—3-3-70), 48-49.

**KESRI SHRI SITARAM—Contd.**

- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Looting of crops and murders by extremists in Bihar. (XL—1-5-70), 130.
- Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.
- Loss to wagon building units due to violation of contract by the U. S. S. R. (XLI—19-5-70), 96-97.
- Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.
- Manufacture of Bitumen Drums by Burmah-Shell Refinery. (XXXVI—23-2-70), 177-78.
- Measures for Encouraging small scales Industries. (XXXVI—24-2-70), 212-13.
- Meeting of I. G. P. S. from Delhi, Punjab, Haryana and Himachal Pradesh. (XX—10-4-70), 125.
- Misappropriation of funds allocated for amenities to students of Regional Engineering College, Durgapur. (XXXVII—9-3-70), 225.
- Mobile customs service for farmers in Punjab. (XXXVII—12-3-70), 22-25.
- Mobile Custom Service in Bihar. (XL—23-4-70), 181-82.
- Naxalites activities in Punjab. (XLI—15-5-70), 144.
- Naxalite elements in Jadavpur University. (XLI—15-5-70), 37-38.
- Non-Governmental Body to fix priorities and draw lines for Industrial research and Development. (XXXIX—7-4-70), 114.
- Objection of State Governments against shifting of capacity of Barrel manufacturers (XLI—19-5-70), 98-99.
- Opinion of Attorney-General re. abolition of Privy Purses. (XXXIX—17-4-70), 89.
- Opinion of State Governments in regard to Nationalisation of Industries. (XL—28-4-70), 45.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 20-26.
- Orders for supply of Barrels to I. O. C. outstanding with Standard Drum and Barrel Manufacturing Co. (XL—3-5-70), 168-69.
- Orders placed by I. O. C. with Ordnance Factory, Bhusawal for supply of Oil Barrels (XL—4-5-70), 49-50.

**KESRI SHRI SITARAM—Contd.**

- Outlay for development of Major Ports and New projects in Fourth Plan period. (XXXVI—27-2-70), 81-82.
- Over-invoicing and Under-invoicing of Exports. (XXXIX—20-4-70), 7-11.
- 'P' Form for Conferences/Meetings Abroad. (XXXVI—2-3-70), 151.
- Participation of Air India in a Conference on Air piracy held at Athens in February, 1970. (XXXIX—10-4-70), 126.
- Policy of foreign Collaboration. (XXXVII—10-3-70), 78-79.
- Press Council Act. (XXXVI—26-2-70), 205-06.
- Productivity of unirrigated areas. (XXXVI—5-3-70), 111-12.
- Programme for increase in Steel production. (XXXVI—24-2-70), 210-11.
- Recommendation of the textile reorganisation Committee appointed by the Gujarat Govt. (XXXVII—11-3-70), 118.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 25-31.
- Reimposition of procurement levy on Crude and Naphtha Oil by Gujarat Government. (XXXVI—26-2-70), 206.
- Remuneration to Managerial Heads. (XXXVI—3-3-70), 119.
- Reorientation of lending policy of Nationalised Banks towards small scale sector. (XXXVI—24-2-70), 213-14.
- Report of the Committee appointed to examine the setting up of Dry Port of Delhi. (XXXIX—8-4-70), 76.
- Report on the Export of Leather. (XXXVII—18-3-70), 168-69.
- Research on soil fertility problems in intensively cropped areas in Punjab (XXXVII—5-3-70), 25-31.
- Reservation made for Shri Jyoti Basu for travelling from Calcutta to Patna. (XLI—12-5-70), 117.
- Reservation of Posts for Scheduled Castes and Scheduled Tribes in Government Departments and Public Undertakings. (XXXVII—13-3-70), 181-82.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- S.T.C. Agreements with some Firms of West Germany and France. (XL—22-4-70), 111.
- S.T.C. Regional set-ups in foreign Countries (XXXVII—11-3-70), 82-83

## KESRI SHRI SITARAM—Contd.

- Schemes for encouragement to Talented student in Sports and Games. (XXXIX—10-4-70), 72.
- Security arrangements made for Shri Jyoti Basu at Patna Station. (XLI—12-5-70), 118.
- Seminar on Nuclear Power held in Bombay in January, 1970. (XXXVII—11-3-70), 118.
- Service rules for Ministerial, Subordinate and attached Officers' Staff. (XXXVII—5-3-70), 112.
- Set-Back to Off-Shore Drilling in Gulf of Cambay. (XL—4-5-70), 31-38.
- Setting up of 200 MW power Stations. (XXXVI—25-2-70), 138-39.
- Setting up of Ammonia Factory in Iran under Joint Ownership of India and Iran. (XXXVI—23-2-70), 145-46.
- Setting up of Heavy Industries in Punjab. (XXXIX—7-4-70), 70.
- Setting up of Seed Farms in States for providing improved seeds. (XLI—14-5-70), 116.
- Setting up of steel plants in South. (XXXVII—17-3-70), 70-71.
- Shifting of Barrel plant from Sewari to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XXXVII—30-3-70), 24.
- Standard Drum and Barrel Manufacturing Co., Bombay. (XL—27-4-70), 1-7.
- Standardisation of size of steel for manufacturing bitumen drums. (XXXIX—6-4-70), 197.
- Statement issued by the Indo-Pakistan Conciliation Group. (XL—22-4-70), 112.
- Statement made by Gen. Cariappa for redressal of grievances of ex-servicemen. (XLI—13-5-70), 86.
- Stoppages for Main and Express Trains, between Barauni and Thana Bihpur. (XXXVIII—24-3-70), 310.
- Strike by mess Employees of Regional Engineering College, Durgapur. (XXXVII—9-5-70), 226.
- Suit filed by I. O. C. against Hind Galvanising and Engineering Co. (XLI—18-3-70), 211.
- Supply of Barrels by suppliers Corporation a "Banami" Organisation on Hind Galvanising and Engineering Company to Indian Oil Corporation. (XXXIX—13-4-70), 140-41.

## KESRI SHRI SITARAM—Contd.

- Supply of Equipment of Heavy Engineering Corporation to Bakaro Steel Plant. (XXXVI—24-2-70), 132-33.
- Survey for Broadgauge line from Barauni to Katihar. (XXXVIII—24-3-70), 311.
- Survey Regarding Increase in Export Trade. (XL—22-4-70), 38.
- Talks with General Ne Win. (XXXVI—25-2-70), 94-95.
- Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.
- Talks with West German Foreign Minister. (XXXVII—11-3-70), 47.
- Tariff Commission recommendations Re-Drug Industry. (XXXVI—23-2-70), 153-54.
- Technicians Required by ONGC for its Expansion Programmes. (XXXVIII—30-3-70), 75.
- Top posts lying vacant in Govt. of India Offices. (XXXVIII—1-4-70), 82.
- Top Posts lying vacant in Public Undertakings. (XXXVIII—30-3-70), 100.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- Under-invoicing and other invoicing by firms granted import licences. (XLI—13-5-70), 150.
- Uniform import price of iron ore. (XXXVII—11-3-70), 86-87.
- Upgradation of post of senior commercial officers (Claims) on Railways. (XLI—19-5-70), 155.
- Upgrading of Kalihar 'C' class city. (XL—27-4-70), 108.
- Violation of Industries (Development and Regulation) Act, 1951, by M/s. Standard Drum and Barrel Manufacturing Company. (XXXVII—17-3-70), 38.
- Violation of industries (Development and Regulation) Act, 1951, by M/s Standard Drum and Barrel Manufacturing Company. XL—28-4-70), 108.
- Visit by Indian Mining Experts to Ethiopia. (XXXVI—2-3-70), 151-52.
- Workers participation in Management of Public undertakings. (XXXVI—26-2-70), 192.
- Youth organisations in University Campus. (XXXVII—9-3-70), 98.

**KESRI SHRI SITARAM—Contd.***Debates*

- D. G. (Railways), 1970-71 : (XXXVIII—28-3-70), 77-80.
- D. G. 1970-71 :
- Min. Defence (XL—27-4-70), 326-31.
- Min. Ind. Dev. & Int. Trade. (XXXIX—16-4-70), 173-78.
- Development in Cambodia (C.A.) (XXXVIII—26-3-70), 272-73.
- India's reported protest against U. S. Vice-President's Remarks (C.A.) (XLI—11-5-70), 239-41.
- Meeting of Bangla Congress leader with Prime Minister and Home Minister (C.A.) (XXXVII—16-3-70), 230-31.
- President's Address (M). (XXXVI—26-2-70), 314-23.
- Proclamation re: West Bengal (Res.) (XXXVIII—30-3-70), 284-90.
- Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M) (XLI—19-5-70), 283-85.
- Reported pollution of water in Delhi and resultant threat of Jaundice epidemic (C.A.) (XXXVII—11-3-70), 200-01.
- Riots in Chaibasa (C.A.) (XXXIX—20-4-70), 243-44.
- Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 291-96.
- West Bengal Budget, 1970-71 :
- General Dis.
- D. G. on Account —(1970-71)
- D. S. G. 1969-70 (XXXVIII—30-3-70), 284-90.

**KHADILKAR, SHRI R. K. :**

- Resumption of Forward Trading in Shares (H. A. H. Dis.) (XLI—15-5-70), 314-22.
- Upward trend in prices. (H. A. H. Dis.) (XLI—11-5-70), 337-42.
- Visit by West German Delegation of Businessmen and Financiers. (H. A. H. Dis.) (XXXIX—10-4-70), 344-56.

**KHAN, SHRI GHAYOOR ALI :**

- Permission for filing suit against Nawab of Rampur for partition of property. (XLI—15-5-70), 69-70.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 47.

**KHAN, SHRI GHAYOOR ALI—Contd.***Debates*

- D. G. 1970-71 :
- Min. of H. A. (XXXVIII—2-4-70), 250-56.
- KHAN, SHRI H. AJMAL :**
- Assets of 'Patriot' Publications. (XXXVI—3-3-70), 58-59.
- Attacks by Pakistani Border Police on Indian Border Security Force in Goalpara. District (Assam). (XXXVI—27-2-70), 105.
- Case of Goverdhan Das Soni versus Shri Nathu Ram Mirdha. (XL—28-4-70), 77.
- Construction of second stage of Mangalore Port project. (XXXVII—9-3-70), 36.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 73-76.
- Demand for separate state of Kutch (XX-XVI—27-2-70), 119-20.
- Export of tea. (XXXVII—4-3-70), 32-35.
- Fall in fertilizer Output. (XXXVII—5-3-70), 73-75.
- Foreign experts working at H.E.C. Ranchi. (XXXVII—10-3-70), 90-91.
- Hassan Mangalore Railway Line. (XXXVI—3-3-70), 71-72.
- Labour Unrest in Durgapur Steel Plant of Hindustan Steel Ltd. and Burnpur Factory of Indian Iron and Steel Company. (XXXVI—26-2-70), 83.
- Levy of token fee by A. I. I. M. S., New Delhi. (XXXVI—23-2-70), 93.
- Loss incurred by Durgapur Steel Plant, (XXXVI—24-2-70), 112-13.
- Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.
- Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to Prime Minister. (XXXVII—4-3-70), 146-47.
- Movement of B.S.P. and C.R.P. in Punjab. (XXXVI—27-2-70), 105-06.
- Neglect by Centre of problems of West Bengal. (XXXVI—27-2-70), 41-42.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 16.
- Prosecution Proceedings against Shrimati Aruna Asaf Ali. (XXXVI—23-2-70), 32-33.
- Purchase of Foodgrains from Rayats. (XXXVI—26-2-70), 84.

**AJMAL KHAN H.—Contd.**

Recommendations of Gaiendragadkar Committee on Banaras Hindu University. (XXXVI—27-2-70), 118-19.

Reported Mortgage of a scheduled caste girl in Assam. (XXXVI—24-2-70), 113.

Reported Statement of C. P. M. General Secretary regarding take over of Foreign Firms in West Bengal (XXXVI—24-2-70), 44.

Russian Bid to Equate India with Pakistan. (XXXVI—25-2-70), 91-92.

Soviet Embassy's request for completion of Trivandrum Cultural centre building. (XLI—6-5-70), 100-01.

Stoppage of work at Government of India Press, New Delhi. (XXXVIII—30-3-70), 116.

Use of Kaveri bas in Water. (XXXVI—25-2-70), 92-93.

**KHAN, SHRI LATAFAT ALI :**

Age limit for promotion to Inspectors in Department of Central Excise. (XL—27-4-70), 74.

Employees in Nationalised Banks. (XLI—18-5-70), 212.

Evasion of Excise Duty by a Firm dealing in Wireless Receiving Sets. (XXXIX—20-4-70), 80-81.

Examination of cost of production of Cement in M/s Saurashtra Cement and Chemical Industries Ltd. and M/s Madras Cement. (XXXIX—14-4-70), 159.

Expenditure on Account of T. A. of an Assistant Collector. (XXXIX—20-4-70), 167.

Indianisation of Muslims and other Minority Communities. (XXXVI—27-2-70), 137-38.

Number of divisions/workcharged staff under Flood Control Wing of Delhi Administration. (XL—29-4-70), 150.

Number of Assessments of Excise Duty in Delhi. (XXXIX—20-4-70), 81.

O. & M. Unit in Customs and Central Excise Department, Delhi. (XL—27-4-70), 75-76.

Officials under suspension in Central Excise and Customs Collectorate, Delhi. (XL—27-4-70), 69-70.

Payment of compensation to persons whose land was acquired for construction of Jaranda Nara Station. (XLI—12-5-70), 192.

Price of Cement for M/s Saurashtra Cement and Chemical Industries Ltd. and M/s Madras Cements. (XXXIX—14-4-70), 160.

**KHAN SHRI LATAFAT ALI—Contd.**

Sepoys in customs and Central Excise department. (XLI—18-5-70), 77.

Vigilance cases in Collectorate of Customs and Central Excise, Delhi. (XL—27-4-70), 68-69.

Workcharged staff in Flood Control Wing of Delhi Administration. (XL—29-4-70), 150-51.

*Debates*

D. G., 1970-71 :

Min. H. A. (XXXVIII—3-4-70), 239-42.

**KAHN, SHRI M. A. :**

*Ad hoc* grants to voluntary organisations for doing national integration work. (XLI—8-5-70), 107.

Balia Bariya Bandh. (XLI—6-5-70), 29.

Code of discipline in Government Undertakings. (XL—30-4-70), 4-5.

Fall in the Off-Take of fertilizers. (XXXVII—5-3-70), 23.

Improvement in Narrow-gauge Railway Lines. (XXXVI—24-2-70), 24.

Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 36.

Loss to Railway property due to violence. (XXXVI—3-3-70), 21-24.

Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 15-16.

Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70), 23.

Reform in Muslim Personal Law. (XLI—5-5-70), 14.

Sarkar Committee's Report on Cow Slaughter. (XXXVII—12-3-70), 44.

Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 16.

*Debates*

D. G., 1970-71 :

Min. Ed. & Y. S. (XL—22-4-70), 276-80.

D. S. G. (Railways), 1969-70 : (XXXVIII—28-3-70), 168-71.

Railway Budget 1970-71—General Discussion. (XXXVII—9-3-70), 536-44.

Report of Committee of Inquiry (Council of Scientific and Industrial Research (M) (XLI—19-5-70), 242-49.

Role of Governors in the recent Ministry-making in U. P. and Bihar (Dis.) (XXXVI—23-2-70), 355-37.

**KHAN, SHRI M. A. —Contd.**

Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 340-48.

**KHAN, SHRI ZULFIQUAR ALI :**

Permission for filing suit against Nawab of Rampur for partition of property. (XLI—15-5-70), 69-70.

Valuables belonging to Begum of Rampur. (XLI—18-5-70), 227.

**KIKAR SINGH, SHRI :**

Allotment of quarters to railway commercial clerks. (XLI—19-5-70), 171-72.

Allotment of quarters to railway commercial clerks on northern railway. (XLI—19-5-70), 180-81.

Earnings from contracts given for loading and unloading of goods and parcels. (XLI—19-6-70), 172.

Conferment of National Awards on Republic Day. (XXXVIII—24-3-70), 231.

Enquiry into Assets of Shri P. Govinda Menon, Union Law Minister. (XXXVII—4-3-70), 63-65.

Goods clerks engaged on station post and transit post on northern railway. (XLI—19-5-70), 180.

Nature of duties of goods clerks working on station post and transit post on northern railway. (XLI—19-5-70), 176-77.

Reservations for scheduled castes and scheduled tribes in Section Officers' Grade Examination. (XXXVIII—24-3-70), 218-19.

Reservations for Scheduled Caste/Scheduled Tribes Candidates. (XXXVIII—3-5-70), 165-66.

Rules and Regulations and code of conduct for staff working in Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 417.

Rules and regulations for giving contracts for loading and unloading of goods and parcels. (XLI—19-5-70), 173.

Rules for retirement of permanent way inspector. (XLI—19-5-70), 175-76.

Strike by D. M. C. Sweepers and Other Employees. (XXXVI—23-2-70), 216-18.

Time limit for handing over/taking over charge by permanent way inspectors on the Railways. (XLI—19-5-70), 175.

Withdrawal of cases against Delhi Policemen (XXXVIII—24-3-70), 230-31.

**KIRUTTINAN, SHRI :**

Articles written in Tamil Newspaper regarding Indian bank (XLI—11-5-70) 11-12.

**KIRUTTINAN, SHRI—Contd.**

Assets and liabilities of custodian of 14 nationalised banks. (XLI—11-5-70), 111-14.

Grievances of All India Railway Commercial Clerks' Association. (XXXIX—7-4-70), 131-32.

Higher Grades for Commercial Clerks on Southern Railway. (XXXIX—7-4-70), 133.

Memorandum by All India Commercial Clerks' Association. (XXXVIII—24-3-70), 360-61.

Memorandum of demands by officers' association of Indian Bank. (XLI—11-5-70) 110-11.

Percentage of leave reserve commercial clerks (Southern Railway). (XXXVIII—31-3-70), 84.

Promotions to the posts of station directors of A.I.R. (XXXVIII—26-3-70), 152

Reduction in Commercial Clerk's category on Southern Railway. (XXVIII—31-3-70), 84.

Selections for posts of Commercial Clerks in Madurai Division. (XXXIX—7-4-70), 132-33.

Seniority for Military Service to commercial Clerks of Madurai Division. (XXXVIII—24-3-70), 361.

*Debates***D. G. 1970-71 :**

Min. Lab., Emp. and Reh. (XL—23-4-70), 263-69.

**D. G. (Railways) 1970-71 :**  
(XXXVIII—28-3-70), 41-46.**KISKU, SHRI A. K. :**

Complaints against the Colonizers of the Green fields Colony, New Delhi. (XXXVII—9-3-70), 300.

Increase in Cases of Insanity. (XL—27-4-70), 223-24.

Increase in Cases of Venereal Diseases. (XL—27-4-70), 224-25.

Production of Test Tube Babies. (XL—27-4-70), 225.

*Debates***D. G. 1970-71 :**

Deptt. Soc. Wel. (XL—29-4-70), 268-74.

Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-70), 480-83.

## KOTHARI, SHRI S. S. :

- Acquisition of Vessels and Freight Earnings by Shipping Corporation of India. (XXXVII—13-3-70), 160.
- Activities of Naxalites. (XXXVII—13-3-70), 161.
- Allocation of nylon yarn imported by S. F. C. to small consumers. (XLI—13-5-70), 188.
- Applications for Loans received by I. F. C. (XXXIX—13-4-70), 166-67.
- Appointment of Chief Secretary to Government of West Bengal. (XLI—15-5-70), 17.
- British Investment in India. (XXXVII—17-3-70), 60-61.
- Change in Base Year for Index Number of wholesale prices. (XXXIX—13-4-70), 49.
- Composition of Supreme Court. (XXXVIII—24-3-70), 101.
- Creation of new department of banking in the Ministry of Finance. (XXXVII—16-3-70), 134-35.
- Curbing of hostile Naga activities. (XXXVII—18-3-70), 77.
- Decision of U. P. Government to nationalise sugar industry. (XXXVIII—27-3-70), 36-37.
- Declaration of Mizo hills as a disturbed area. (XXXVIII—3-4-70), 39-40.
- Decrease in L. I. C. Premium Rates. (XXXVI—23-2-70), 99-100.
- Deputationists in National Mineral Development Corporation. (XLI—18-5-70), 109.
- Directive issued to De-nationalised Banks by Reserve Bank of India. (XXXVII—9-3-70), 22-28.
- Effect of recommendations of Dutt Licensing Committee on Industrial growth. (XXXVII—10-3-70), 77-78.
- Examination of Rate of Railway's Contribution to Central Revenues. (XXXVI—3-3-70), 101.
- Exploration for raw material for cement factory at Suwathra (M.P.) (XLI—5-5-70), 91-92.
- Export/Import of Aluminium Ingots. (XL—22-4-70), 7-12.
- Export of Gur. (XXXVII—5-3-70), 95-96.
- Foodgrains production. (XXXVII—12-3-70), 282-03.

## KOTHARI, SHRI S. S.—Contd.

- Hotel accommodation in big four Cities. (XL—1-5-70), 40-41.
- Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 31.
- Inquiry into cast structure of Nuclear weapons. (XXXVI—25-2-70), 44.
- Introduction of Mini-Aircraft produced by M/s Britten Norman Ltd. for Feeder Service. (XXXIX—10-4-70), 198.
- Labour Minister's Speech Re. Nationalisation of General Insurance. (XXXVII—30-3-70), 85.
- Managing Director/Chairman of Bharat Aluminium Company Ltd. (XXXIX—20-4-70), 99.
- Market value of share held by L. I. C. (XXXVI—2-3-70), 210.
- Nationalisation of Drug Industry. (XXXV—23-2-70), 24-25.
- Need for More Air Services. (XL—1-5-70), 118.
- Ownership of newspapers. (XXXVIII—26-3-70), 33.
- Payments for securing retiring annuities. (XLI—11-5-70), 227-28.
- Pocket Book of Economic Information (1969). (XXXIX—13-4-70), 167-68.
- Production and sale of nylon yarn. (XLI—13-5-70), 58.
- Purchase of merchandise through embassies and High Commissions abroad. (XXXVII—16-3-70), 171.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 13.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 9.
- Revision in the time schedule for the construction of Bokaro Steel plant. (XXXVII—10-3-70), 127.
- Rise in price of vanaspathi ghee. (XXXVII—14-3-70), 29.
- Rise in wholesale price index. (XXXVI—2-3-70), 209-10.
- Set-Back to Off Shore Drilling in Gulf of Cambay. (XL—4-5-70), 31-38.
- Setting up of hotels by India tourism Development Corporation. (XXXVII—9-3-70), 187.
- Share of Madhya Pradesh in Power of Rihand Project, U. P. (XL—29-4-70), 147-48.



KOTHARI SHRI S. S. — *Contd.*

Share of Madhya Pradesh in Power supply from Hirakud project. (XL—29-4-70), 148.

Shortage of steel for Engineering Industry. (XXXVII—17-3-70), 66-67.

Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 20-23.

Study made by economic and research foundation. (XXXVII—16-3-70), 180-81.

Utilisation of additional capacity created for Barauni Refinery. (XXXIX—14-4-70), 29-36.

Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 14-17.

*Debates*

Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970.

Int. (XXXVI—27-2-70), 229-31.

Consid. (XXXVIII—24-3-70), 541-46, 560-62, 594-97, 620-21, 648-49.

Constitution (Amendment) Bill—(Amendment of articles 32 and 226) by Shri Tenneti Viswanthan.

Consid. (XXXVI—27-2-70), 269-70.

Constitution (Amendment) Bill:

(Amendment of article 123) Int. (XXXIX—10-4-70), 282.

D. S. G. (General) 1969-70. (XXXVIII—25-3-70), 216-19.

D. G. 1970-71:

Min. Foreign Trade. (XXXIX—13-4-70), 310-10.

Min. Ind. Dev. & Int. Trade (XXXIX—16-4-70), 239-40.

Economic and Social Problems of West Bengal. (Res.) (XLI—15-5-70), 278-83.

Finance Bill, 1970.

Consid. (XL—4-5-70), 313-25.

Consid. Cl. (XLI—5-5-70), 291, 297, 304-05. (XLI—6-5-70), 198, 210, 219-289, 307-19.

Impact of increase in the fourth Five Year Plan. (H. A. H. Dis.) (XXXV—27-2-70), 316-20.

Re. Finance Bill, 1970. (XL—1-5-70), 230-32.

Reported decision of U. S. S. R. to supply tanks to Pakistan (C.A.) (XXXIX—8-4-70), 182-83.

Reported ransacking of Gandhi Centre at Jadavpur University (C.A.) (XXXIX—17-4-70), 207-09.

KOTHARI SHRI S. S.—*Contd.*

Reported statement by General Cariappa advocating imposition of military Rule in India. (C.A.) (XXXVII—13-3-70), 227-29.

Role of Governors in the Recent Ministry-making in U. P. and Bihar (Dis.) (XXXVI—23-2-70), 304-09.

## KOTOKI, SHRI LILADHAR :

C. G. H. S. Dispensary, Paharganj, New Delhi. (XXXVI—2-3-70), 60-61.

Development of land allotted to the Dera Ismail Khan Co-operative House Building Society Ltd., Delhi. (XXXVII—9-3-70), 295.

India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 3.

Kohat Refugee Co-operative House Building Society, Delhi. (XXXVI—2-3-70), 214-15.

Taking over of Shyama Prasad Mukerjee Colony by Delhi Municipal Corporation. (XXXVII—9-3-70), 276.

*Debates*

D. G., 1970-71 :

Min. Foreign Trade. (XXXIX—13-4-70), 246-47.

D. G. (Railways), 1970-71 : (XXXVIII—26-3-70), 320-24.

Finance Bill, 1970. Consid. (XL—4-5-70), 343-46.

North Eastern Council Bill :

Consid. (XLI—11-5-70), 280-82.

Reports of University Grants Commission (M) (XLI—13-5-70), 252-55.

University Grants Commission (Amendments) Bill. Consid. as passed by R. S. (XLI—13-5-70), 252-55.

## KOUSHIK, SHRI K. M. :

Agitation by Rajasthan University Students. (XXXVIII—24-3-70), 147.

Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.

Appointment of an enquiry Commission on the Working of Community Development and Panchayati Raj System. (XXXVII—12-3-70), 93-94.

Celebration of Lenin Centenary at Aligarh University. (XLI—15-5-70), 47-48.

Custody of 350 railway wagons with port trust of Bombay. (XXXVIII—3-4-70), 99-100.

**KOUSHIK, SHRI K. M. — Contd.**

- Damage to railway property due to Students Agitations in Rajasthan. (XXXVIII—24-3-70), 63.
- Delay in the issue of Travel Documents by Indian Mission in Saigon. (XXXVIII—1-4-70), 95.
- Demand for separate state of Kutch. (XXXVI—27-2-70), 119-20.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Indian arms to Cambodia. (XLI—20-5-70), 111.
- Indians settled in South Vietnam. (XXXV—III—1-4-70), 96.
- Invitation to Madam Binh of Provisional Revolutionary Government of Vietnam. (XXXVII—18-3-70), 177-78.
- Levy of token fee by A. I. I. M. S., New Delhi. (XXXVI—23-2-70), 93.
- Market in Singapore for Indian goods. (XXXVIII—1-4-70), 1-7.
- Medical Colleges in Delhi. (XL—1-5-70), 55-56.
- Neglect by Centre of problems of West Bengal. (XXXVI—27-2-70), 41-42.
- Observance of Bombay Bandh. (XXXIX—10-4-70), 175.
- Observations made by a team of Journalist re: Kandla Free Port. (XXXIX—10-4-70), 171.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—10-3-70), 26.
- Opinion of Ministry of Law re. Promotion of G. D. M. O. (XL—28-4-70), 75.
- Organisation specialised in cheap round trips to India. (XXXVI—27-2-70), 120.
- Pravada's criticism about Supreme Court Judgement on Bank Nationalisation. (XXXIX—8-4-70), 99.
- Promotion in Central Health Service Scheme. (XXXIX—10-4-70), 168.
- Promotion of G. D. Os. (XXXIX—6-4-70), 197-98.
- Protest by U. S. Secretary of States on Cultural Centre Closure Issue. (XL—22-4-70), 121.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Recovery proceeding against Dr. Dharma Teja. (XXXVIII—3-6-70), 87-88.

**KOUSHIK, SHRI K. M. — Contd.**

- Reported Libellous attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 5-13.
- Scarcity in Banskantha district of Gujarat. (XXXIX—16-4-70), 89.
- Seniority list of Class I Technical officers in Roads Wing. (XLI—15-5-70), 165-66.
- Stoppage of work at Government of India Press, New Delhi. (XXXVIII—30-3-70), 116.
- Technicians Required by ONGC for its Expansion Programmes. (XXXVIII—30-3-70), 75.
- Unveiling of Lenin's Statue in Calcutta. (XXXIX—17-4-70), 46.
- Visit by West German Delegation to Rourkela Steel Plant. (XXXVIII—31-3-70), 36.

*Debates*

- D. G., 1970-71: Min. Ed. & Y. S. (XL—21-4-70), 220-25.
- D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 28-31.
- Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M) (XLI—19-5-1970), 268-73.

**KRIPALANI, SHRI J. B. :**

- Attack on principals and teachers by students during annual examinations in various States. (XL—24-4-70), 38.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 45.
- Use of C. R. P. and B. S. F. for suppression of Naxalites. (XL—1-5-70), 24-25.

*Debates*

- Constitution (Amendment) Bill, 1967 (Amendment of article 164) by Shri P.K. Deo Consid. (XLI—8-5-70), 234-38.
- General Budget 1970-71-General Discussion. (XXXVII—12-3-1970), 290-97.
- Medical attention given to persons injured in police lathi charge on 6th April, 1970 (st). (XXXIX—7-4-70), 196, 198, 203.
- Personal Explanation by Member (Shri J. B. Kriplani). (XXXVII—5-3-70), 246.
- President's Address (M). (XXXVI—3-3-70), 262-73.
- Railway Budget, 1970-71-General Discussion. (XXXVII—9-3-1970), 517-18.

**KRIPALANI SHRI J. B.—Contd.**

Recent Communal Disturbances in the country (Dis.) (XLI—20-5-1970), (XLI—20-5-1970), 285-90

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A.M.). (XXXIX—6-4-70), 286-88.

**KRIPALANI, SHRIMATI SUCHETA:**

Appointment of stenographer as Circle Rationing Officer and later as Asstt. Commissioner Sales Tax in Delhi. (XXXVIII—3-4-70), 86-87.

16 bodies found near Stripur Colliery in Asansol (West Bengal). (XXXIX—10-4-70), 1.

Malpractices in transportation of fertiliser in Andhra Pradesh. (XLI—7-5-70), 19.

Seizure of Hashish meant for Smuggling into U. S. A. (XXXVII—16-3-70), 17-18.

Shortage of Photographic Paper. (XXXIX—7-4-70), 12.

Transfer of a Delhi A. D. M. (XXXVIII—24-3-70), 200-01.

*Debates*

B. O. H. (XL—1-5-70), 213.

Bogus payment from Central Revenues for transportation of Fertilisers. (CA) (XXXIX—19-4-1970), 229-31.

General Budget, 1970-71—General discussion. (XXXVIII—11-3-70), 268-77.

Medicial Attention given to persons injured in police lathi charge on 6th April, 1970 (St). (XXXIX—7-4-70), 195-97.

Personal Explanation by Member (Shri J. B. Kripalani). (XXXVII—5-3-70), 247-48.

Proclamation re: West Bengal. (Res.) (XXXVIII—30-3-70), 254-65.

Re. persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-1970), 190.

Role of Governors in the recent Ministry-making in U.P. and Bihar. (Dis.) (XXXVI—23-2-70), 309-16.

West Bengal Budget, 1970-71: General Dis. D. G. on Account (1970-71) D.S.G. 1969-70. (XXXVIII—30-3-70), 254-65.

**KRISHNA SHRI M. R. :**

Army, Air Force and Naval Law (Amendment) Bill Consid. (XLI—20-5-1970), 257, 259 Motion to pass. (XLI—20-5-70), 261.

**KRISHNA SHRI M. R.—Contd.**

Missing of IAF Plane. (C.A.) (XLI—14-5-70), 218-27.

**KRISHNA, SHRI S. M. †**

Additional train between Delhi and Ambala. (XLI—12-5-70), 112.

Agreement with U. S. S. R. for providing assistance to manufacture of instruments for Chemical Plants. (XXXIX—14-4-70), 72.

Aid from U. S. Aid Mission in Beneficiation of Rock Phosphate in India. (XXXVIII—30-3-70), 142.

Applications for Industrial Licences from U.P. (XXXVIII—31-3-70), 42.

Appointment of an enquiry commission on the working of Community development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.

Archaeological Survey of India. (XXXIX—10-4-70), 25.

Arrangement for Passengers Sailing for Bombay from West. (XXXVII—13-3-70), 54.

Auction of Diamonds, Rubies etc. in Bombay by NMDG. (XXIX—20-4-70), 124-25.

Bringing the rates of LIC premium to the Level of Foreign Insurance Companies Rates. (XXXIX—13-4-70), 146-47.

C. G. H. S. Dispensaries running without essential Medicines. (XXXVI—23-2-70), 110-11.

Charter of Demands submitted by tea board employees. (XL—29-4-70), 158.

Chinese boat in Andaman Waters. (XXXVII—9-3-70), 94.

Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 38.

Commercial advertisement by posts and telegraphs departments. (XL—30-4-70), 54.

Complaints received and disposed of by Central Vigilance Commission. (XXXVIII—24-3-70), 123-24.

Conference of Governors. (XXXIX—10-4-70), 103.

Constructin of Dam under Mahi Project (XL—29-4-70), 113-14.

Contract with Japan for Ore Export. (XXXIX—17-4-70), 31-43, 36-37.

Curb on Monopoly in cement Industry. (XXXVI—24-2-70), 161-62.

## KRISHNA SHRI S. M.—Contd.

- Custom smelters and custom mills under public and private sectors. (XXXVII—16-3-70), 96.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Decrease in mineral production in Kerala. (XLI—11-3-70), 132-33.
- Development of Gopalpur as Minor Port. (XXXVI—27-2-70), 185.
- Discovery of Terracota and other finds in Goa. (XXXIX—17-4-70), 97.
- Disparity in Profits by Sugar Factories run by Private Owners and Co-operative Societies. (XXXVI—26-2-70), 148-49.
- Engineering Goods Exports. (XXXVII—18-3-70), 95-96.
- Expansion of Design Organisations of Hindustan Steel Limited and Heavy Engineering Corporation. (XXXVI—3-3-70), 151-52.
- Expert Group appointed by Reserve Bank of India. (XL—27-4-70), 45.
- Expressway from Daitari Mines to Paradeep Port. (XXXVI—27-2-70), 1-5.
- Fall in Deposits of Nationalised Banks. (XXXIX—6-4-1970), 161-62.
- Foreign Aid for Settling Tibetan Refugees. (XXXVI—26-2-70), 149-50.
- Foreign Exchange Facilities to Indian Tourists going abroad by Steamers. (XXXIX—17-4-70), 46-47.
- Forward trading in Gur. (XXXVIII—31-3-70), 62.
- Functions of Technical Cell of N.M. D.C. (XXXVII—9-3-70), 272.
- High Cost of production of Fertilisers in F.A.C.T. (XXXIX—13-4-70), 146.
- Implementation of recommendations of Dutt Committee on Industrial Licensing Policy. (XXXVI—3-3-70), 61.
- Import of Bales of cotton and Staple Fibre. (XXXVIII—25-3-70), 86.
- Imposition of restrictions on resale of tractors. (XXXVII—17-3-70), 26-28.
- Indo-Kuwait agreement for assistance to Kuwait in Educational and Medicinal Spheres. (XXXIX—10-4-70), 70.
- Industrial Committee Meeting on Coal Mining. (XXXIX—9-4-70), 113.
- Inquiry into cast structure of Nuclear Weapons. (XXXVI—25-2-70), 44.

## KRISHNA SHRI S. M.—Contd.

- Inspection of Bhandardara Dam. (XXXVI—25-2-70), 97-98.
- Installation of computers in L. I. C. Offices in Calcutta and Bombay. (XXXVI—23-2-70), 103-104.
- Kannada film "Samskar". L (X—30-4-70), 19.
- Location of Oil bearing Structure in Dumdum and other Areas of Assam. (XXXVIII—30-3-70), 142.
- Losses due to delay in the completion of Tarapore Atomic Project. (XXXVII—18-3-70), 137-38.
- Mao Badge presented to Minister of Defence by Naga Youth Leader. (XXXVI—25-2-70), 97.
- Memorandum from JTC/JAV/CT Teachers of Delhi. (XL—1-5-70), 153-54.
- Memorandum submitted by Alipore Mint Employees' Federation, Alipore, Calcutta. (XL—27-4-70), 204.
- Mismanagement in Fourth International Film Festival. (XXXVI—26-2-70), 121-22.
- Misuse of concessional scale of rate admissible to Handloom Industry. (XXXVIII—1-4-70), 94.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Nationalisation of General Insurance. (XXXVI—23-2-70), 104.
- Non-recovery of Income-tax at source by employers. (XXXVI—23-2-70), 102-03.
- Obscenity in Advertisements. (XXXIX—9-4-70), 47.
- Oil Refinery near Delhi. (XXXVI—23-2-70), 224.
- Ore dressing investigations done by Indian Bureau of Mines for Private Parties. (XXXVIII—30-3-70), 141.
- Outstanding amount of Income-Tax against Cinema Owners of Delhi. (XXXIX—6-4-1970), 4.
- Pay of probationary officers of Indian Overseas Bank. (XLI—11-5-70), 131-32.
- Prevention and cure of Leprosy cases in India. (XXXVI—23-2-70), 54-56.
- Principles accepted for settlement of Inter-State Border Disputes. (XL—1-5-70), 51-52.

**KRISHNA SHRI S. M.—Contd.**

Proposal by Cement Corporation of India for setting up Cement Factories. (XLI—12-5-70), 23-27.

Recommendation of National Labour Commission Re: Relations between Public and Private Sectors. (XXXVI—26-2-70), 82-83.

Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—3-4-70), 147.

Requirement of Heavy Water for Rajasthan and Madras Projects. (XXXVII—18-3-70), 139-40.

Reservation for Scheduled Castes Lecturers in school of correspondence courses of Delhi University. (XXXIX—10-4-70), 102.

Reservation of items for small scale sector. (XXXVI—3-3-70), 14.

Revised pay scales for teachers in rural institutes. (XL—1-5-70), 153.

Riots in Siliguri. (XXXVI—27-2-70), 162-63.

Rourkela Steel Plant. (XXXVI—24-2-70), 41.

Ruby General Insurance Co. Ltd., (XXXVI—23-2-70), 196-97.

Schedule of Air India Flights. (XXXVI—27-2-70), 71-72.

Scheme for imparting education in culture. (XXXVII—9-3-70), 38.

Scrapping of prohibition in Haryana. (XXXVIII—31-3-70), 64.

Setting up of Crop Protection Chemicals Production Plant near Bombay. (XXXIX—20-4-70), 125-26.

Setting up of new Universities. (XXXVII—9-3-70), 127.

Setting up of Phosphorus Plant at Bhavanagar. (XXXIX—14-4-70), 47.

Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 8.

Shooting of Workers of Integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.

Shortage of medicines in C. G. H. S. Dispensaries in Delhi. (XXXIX—6-4-70), 55-56.

Shortage of Photographic Paper. (XXXIX—7-4-70), 8-20.

Shortage of publications on Mining Techniques and methods. (XXXVII—9-3-70), 274.

**KRISHNA SHRI S. M.—Contd.**

Strike in Tea Warehouses. (XL—29-4-70), 31-35.

Sugar Policy. (XXXVI—26-2-70), 10.

Supply of Popular and Effective Medicines to Industrial workers under Employees State Insurance Scheme. (XXXVI—26-2-70), 46-47.

Supply of tractors by U. S. S. R. (XXXVII—4-3-70), 41-42.

Techno-Economic Study of Kudermuk Mines in Mysore State. (XXXVI—23-2-70), 40.

Tractors allotted to J. & K. State and sold in Punjab in black market. (XXXVIII—2-4-70), 86-87.

Unemployment Insurance Scheme. (XXXVI—26-2-70), 57-58.

Upgrading of Khalasis in Rourkela Steel Plant. (XXXVI—24-2-70), 101-02.

Utilisation of additional capacity created for Barauni Refinery. (XXIX—14-4-70), 29-38.

Voice of America Broadcast in Tamil Language. (XXVIII—2-4-70), 123-24.

Arms flow to persons engaged in inter-party clashes in Calcutta. (C.A.) (XXXVI—3-3-1970), 214-19.

Constitution (Amendment) Bill:

(Omission of article 374) by Shir Madhu Limaye Consid. (XXXIX—10-4-70), 318-20.

D.G., 1970-71:

Min. Foreign Trade. (XXXIX—10-4-70)—279. (XXXIX—13-4-70), 237-40.

Medical attention given to persons injured in Police lathi charge on 6-4-70. (XXXIX—7-4-70), 209.

President's Address (M) (XXXVI—3-3-90), 305-08.

Re: persons injured in Police lathi charge at Patel Chowk. (XXXIX—8-4-70), 190.

Reported decision of Bhutan to apply for membership of U. N. O. (C.A.) (XL—30-4-70), 166-67.

Reported firing on striking workers of Neyveli Lignite Corporation (C.A.). (XLI—6-5-70), 176-77.

Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (CA) (XXXVII—10-3-1970), 230-31.

**KRISHNA, SHRI S. M.—Contd.**

Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation (C.A.) (XXXIX—10-4-70), 222.

Reported resignation of one of the Advisers to the West Bengal Governor (CA). (XXXIX—16-4-1970), 148-30.

Strike by Non-gazetted staff Himachal Pradesh (C.A.) (XL—1-5-70), 196-97.

**KRISHNAMOORTHY, SHRI V. :**

Commonwealth Prime Minister's Conference (1970). (XXXVII—4-3-70), 7.

Expansion of Tele-communication Service in Collaboration with Japan. (XXXIII—2-4-70), 21.

Foreign Banks in India. (XXXVI—2-3-70), 18-19.

Import of Edible Oils. (XXXVIII—1-3-70), 3-9.

Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 18-19.

Reservation of item for small scale sector. (XXXVI—3-3-70), 12-13.

Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 4.

Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 15.

Suggestions regarding fixing a ceiling on Urban property. (XL—27-4-70), 22-23.

Trade talks with Yugoslav Trade Minister. (XXXVIII—1-4-70), 16.

**Debates**

Constitution (Amendment) Bill, 1967 (Amendment of Article 164) by Shir P.K. Deo Consid. (XLI—8-5-70), 238-40.

D. G., 1970-71. Min. F. A. & C. D. (XL—30-4-70), 263-89.

Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 220.

**KRISHNAN, SHRI G. Y. :**

Abolition of Export Duty. (XXXVII—18-3-70), 81-82.

Absorption of Casual Labourers in Indian Railways. (XXXIX—14-4-70), 87.

Absorption of commission agents of railway catering services in catering department. (XL—21-4-70), 103.

**KRISHNAN, SHRI G. Y.—Contd.**

Acquisition of cantonment areas in Madras and Bangalore for connecting the newly built Road. (XLI—20-5-70), 115-16.

Activities of Naxalites. (XXXVIII—13-3-70), 161.

Advice of foreign expert on cultivation of bananas. (XLI—7-5-70), 82-83.

Agreement for setting up a wagon manufacturing plant in Iran. (XLI—5-5-50), 79.

Aid from Denmark. (XXXVII—9-5-70), 299.

Aid from U. S. A. and U. S. S. R. (XLI—18-5-70), 151.

Allocation of funds for Godavari Project near Paithan in Maharashtra. (XLI—6-5-70), 32.

Allotment of Funds for construction of Houses for scheduled castes & scheduled tribes in Mysore State. (XXXVI—24-2-70), 114-15.

Allotment of light and heavy Russian Tractors to Ex. Servicemen. (XL—29-4-70), 109.

Amount granted to Malinad Education Society by U.G. C. (XXXIX—17-4-70), 100.

Annual Anaesthetists' Conference. (XXXVI—23-2-70), 172-73.

Applications for Issue of Industrial Licences to set up Industries in Mysore. (XL—28-4-70), 46.

Appointment of a commission study irrigational facilities. (XXXVIII—26-3-70), 113-14.

Arrest of Women and Girls during Political Agitation. (XXXVII—13-3-70), 210.

Assistance from Commonwealth Development Corporation. (XLI—18-5-70), 149.

Assistance to farmers due to damage to crops by hailstorm. (XXXIX—16-4-70), 61.

Assistance to smallscale sector by Food and Agricultural Organisation. (XXXVI—24-2-70), 45-46.

Attack on house of Shri Sidhartha Shankar Ray in Calcutta. (XLI—8-5-70), 88.

Ban on Collective Bargaining. (XLI—14-5-70), 137-38.

Bibliography of Writings by and on Gan-hiji. (XXXVII—13-3-70), 209-10.

Burning of National Flag. (XXXVI—27-2-70), 104-05.

**KRISHNAN, SHRI G. Y.—Contd.**

- Central Industrial Security Force. (XXXIX—10-4-70), 77.
- Centres for tubectomy operations in Mysore. (XXXVII—16-3-70), 160.
- Civil Gazetted Govt. Employees from Mysore and Andhra Pradesh holding territorial Army Commission. (XXXVIII—1-4-70), 131.
- Classification of Films in October-November, 1969. (XXXIX—9-4-70), 126.
- Closure of Dhemoin Coal Mines. (XXXIX—6-4-70), 117.
- Closure of Tea Gardens. (XXXVII—18-3-70), 80-82.
- Colourisation of Vanaspati Ghee. (XXXIX—9-4-70), 48-49.
- Composition of Committee on Documentation services. (XXXIX—17-4-70), 97-99.
- Concession to S. C. & S. T. students for admission to Delhi University. (XXXIX—10-4-70), 113.
- Conference of Asian countries on Cambodia. (XLI—20-5-70), 45.
- Consultants deputed by Messrs John Taylor and Company. (XXXVI—23-2-70), 174-75.
- Conversion of leave into salary. (XXXVI—2-3-70), 173-74.
- Cost of producing films 'Mere Nam Joker'. (XL—27-4-70), 96-97.
- Crop Insurance Scheme. (XLI—14-5-70), 54.
- Data Regarding unemployment and under Employment in States. (XL—23-4-70), 102-03.
- Dearth of publicity and information re. attractive and historical Places of Tourist interest in India. (XXXIX—17-4-70), 99.
- Demand of Indian Engineering Goods in European countries. (XXXVI—25-2-70), 141.
- Desirability of Export of Iron Ore. (XXXVII—18-3-70), 80.
- Dieselisation of Railways Jeopardising economy of the country. (XL—28-4-70), 110.
- Discrimination against buddhists in Ladakh. (XXXVIII—3-4-70), 16-25.
- Display of reservation charts on Railway platforms. (XLI—12-5-70), 66-67.

**KRISHNAN, SHRI G. Y.—Contd.**

- Distribution of surplus land to landless labourers and scheduled castes. (XXXVI—I—5-3-70), 178.
- Drinking water supply to villages. (XXVII—2-4-70), 117.
- Economic relations with Israel. (XLI—13-5-70), 44.
- Economic working of Life Insurance Corporation of India. (XXXIX—20-4-70), 44.
- Electric Lamp Factories in India. (XXXIX—7-4-70), 85-86.
- Electron Beam Welding Unit designed by Bhabha Atomic Research Centre, Trombay. (XXXVIII—25-3-70), 125-26.
- Eradication of illiteracy during fourth five year-Plan. (XXXVI—27-2-70), 185-186.
- Establishment of Coordination between Research and Industry. (XXXVIII—30-3-70), 46.
- Estimate of Production of Kharif Crop during 1969-70. (XL—23-4-70), 107-08.
- Expansion of Tata Chemicals soda Ash Plant in Gujarat. (XXXVII—9-3-70), 57.
- Expenditure on Welfare of Scheduled Castes/Scheduled Tribes. (XXXIX—14-4-70), 88.
- Export of mineral ores. (XXXVIII—1-4-70), 57.
- Export of Petroleum products during 1969-70. (XL—4-5-70), 143.
- Export of Sugar. (XXXVIII—26-3-70), 205-06.
- Export of sugar during 1969. (XXXVII—12-3-70), 144.
- Export of Tea to U. S. S. R. (XL—22-4-70), 45.
- Export of Vanaspathi. (XXXVI—26-2-70), 163-64.
- Export orders for Bharat Heavy Electricals Ltd., (XXXVIII—17-3-70), 80-81.
- Fall in demand for Railway Wagons. (XXXVI—24-2-70), 115-16.
- Fall in Exports. (XXXVI—25-2-70), 102-03.
- Family Planning and Sex Education in Schools. (XL—4-5-70), 143-44.
- Fate of Unauthorised Colonies in Delhi. (XXXVII—9-3-70), 335.

**KRISHNAN SHR: G. Y.—Contd.**

- Financial assistance to U. N. E. S. G. O. other Organisation and Individuals for spreading Gandhian Ideas in Foreign Countries. (XXXVIII—24-3-70), 55-57.
- Financing of Small Scale Industries. (XL—28-4-70), 109.
- Gandhi Centenary Celebrations. (XXXV—I—26-2-70), 162-64.
- Gandhi Darshan Exhibition. (XXXVI—27-2-70).
- Good will mission of MPs. to Africa in May, 1970. (XLI—13-5-70), 85.
- Grant of pay scales to travelling ticket examiners on Railways. (XLI—5-5-70), 123.
- Growing indiscipline among Industrial workers in West Bengal. (XXVIII—2-4-70), 38.
- Help to Farmers by the Central Bank to Boost Food Production. (XXXIX—20-4-70), 108.
- High level committee to consider nationalisation of sugar industry. (XXXVIII—26-3-70), 149-50.
- Hindu Fleeing from East Pakistan. (XXXVII—18-3-70), 102-03.
- Import of Cinema Carbons. (XXXVIII—24-3-70), 252-53.
- Increase in cost of vegetables due to increase in freight. (XXXVIII—24-3-70), 296.
- Increase in representation to Scheduled Castes and Scheduled Tribes in Government services. (XXXVIII—3-4-70), 151.
- Indians ordered to leave Congo. (XXXVII—4-3-70), 47.
- Indo-British Joint Venture in Technology. (XXXVII—17-3-70), 119.
- Indo-Nepal agreement on Border Security. (XXXVII—11-3-70), 94-95.
- Indo-Nepal Talks on Tibet. (XXXVII—18-3-70), 102.
- Indo-Soviet Joint Committee. (XXXVII—11-3-70), 95-96.
- Industrial and scientific research and its application to Industry. (XL—24-4-70), 96.
- Introduction of family and child welfare schemes. (XL—21-4-70), 102-03.
- Jawaharlal Nehru University. (XXXIX—17-4-70), 99.
- Lamp manufacturing Industry. (XXXVII—24-3-70), 295-96.

**KRISHNAN, SHRI G. Y.—Contd.**

- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Light and heavy tractors received from Russia. (XL—30-4-70), 85-86.
- Lottery Scheme of Delhi Administration. (XXXVI—27-2-70), 55-56.
- Maharashtra-Mysore Border Dispute. (XXXVI—27-2-70), 69-70.
- Malaria Epidemic. (XXXVII—9-3-70), 333.
- Manufacture of cyclone Warning Radars by Bharat Electronics Ltd. (XXXVI—25-2-70), 114-15.
- Manufacture of Tractors by Bharat Earth Movers. (XXXVI—25-2-70), 55.
- Move to deprive Somali Indians of their jobs and business. (XXXVII—11-3-70), 37-38.
- National Aspirations of Christian Nagas. (XXXIX—10-4-70), 115.
- Number of Indian political prisoners in East Pak. Jails. (XXXVII—18-3-70), 175-76.
- Oil Drilling schedule in certain States. (XXXVI—23-2-70), 173.
- Overseas scholarships to S. C. S. & T. Students. (XXXVIII—9-3-70), 218.
- Paid holidays for workers. (XXXVII—12-3-70), 61.
- Pak spies in Jammu and Kashmir. (XLI—15-5-70), 79.
- Paucity of drinking water in villages of Mysore. (XXXVI—23-2-70), 174.
- Places of tourist interest in Mysore State. (XXXVIII—3-4-70), 148.
- Production and consumption of cement. (XLI—19-5-70), 44-45.
- Profit earned by Mysore Chemical Manufacturers. (XXXVIII—31-3-70), 66.
- Progress made in heart Transplantation. (XXXVI—2-3-70), 77.
- Radio frequencies allotted to India. (XLI—7-5-70), 142-43.
- Raids by Naxalites on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Realisation of E. P. F., contributions from Coal Mines. (XLI—14-5-70), 145-46.
- Recommendations of Chief Electoral Officers for Changes in Election Law. (XXVI—24-2-70), 203-04.



**KRISHNAN SHRI G. Y.—Contd.**

- Recommendations of National Council for Women's Welfare. (XXXVII—13-3-70), 84-87.
- Reduction in spending of Foreign Exchange by Princes. (XXXIX—13-4-70), 95.
- Relief to supervisory staff who have reached the Maximum of pay scales. (XLI—19-5-70), 113.
- Report of High power Committee on recruitment of Scheduled castes and scheduled tribes in Public Undertakings. (XXXVII—9-3-70), 218.
- Report of Sub-Committee on Prevention of Pilferage of Drugs from Government Hospitals. (XXXIX—6-4-1970), 117.
- Reservations for Scheduled Castes and Scheduled Tribes in Public services. (XXXVII—3-4-70), 100-01.
- Reservation of seats for S. C. & S. T. in the New set-up of Bank Nationalisation. (XXXVI—2-3-70), 172.
- Role of private sector in Industrial Field. (XXXVII—10-3-70), 125-26.
- S. T. Cs. Regional set-ups in foreign Countries. (XXXVII—11-3-70), 82-83.
- Scheme for Rural Electrification and sinking of Tube-wells in Mysore. (XXXVII—4-3-70), 124-25.
- Scholarships for Children of Political Sufferers. (XXXIX—10-4-70), 114.
- Security of life and property of Kannada speaking people in Bombay. (XXXVIII—3-4-70), 149-50.
- Services in Panchayats, Blocks and Taluk Boards. (XXXVI—26-2-70), 161-62.
- Setting up a cardiac clinic and rehabilitation centre in New Delhi. (XXXVII—16-3-70), 160-61.
- Setting up of a national centre for orthopaedically handicapped persons in South. (XLI—19-5-70), 107.
- Setting up of Fifth Steel Plant in Mysore. (XXXVI—24-2-70), 117.
- Setting up of new industries in Mysore State. (XLI—5-5-70), 50-51.
- Share-Holders in Foreign Companies in Coal Industry. (XXXIX—7-4-70), 36-37.
- State Trading in Foodgrains. (XXXVIII—26-3-70), 223.
- Statement by Secretary, Nari Raksha Samiti re. Prevalence of prostitution. (XXXIX—7-4-70), 58-59.

**KRISHNAN SHRI G. Y.—Contd.**

- Steps to check replacing of seals of milk bottles supplied at D.M.S. booths. (XXVIII—2-4-70), 118.
- Supply of Deshi Wheat to Ration shops in Delhi. (XXVIII—26-3-70), 233.
- Supply of Railway wagoons to Italy. (XLI—13-5-70), 97.
- Tariff Commission's Recommendations Re. Alcohol Price Structure. (XXXIX—6-4-1970), 81-82.
- Tractor manufacturing Units. (XXXVIII—24-3-70), 72-73.
- Trade delegation from Hong Kong. (XLI—13-5-70), 127.
- Trade Unions working in Stationery Department. (XL—30-4-70), 103.
- Translation of the Term Reserve Bank India. (XL—27-4-70), 129-30.
- Use of time barred Medicines in Hospitals of Delhi Corporation. (XXXVI—2-3-70), 173.
- Utilisation of additional resources by State. (XXXVII—16-3-70), 134.
- Violation of Customs Rules by Film Industry people. (XL—27-4-70), 95-96.
- Violation of Instructions issued by Joint Plant Committee Reacceptance of planned Indents. (XXXIX—7-4-70), 85.
- Working of the employees provident fund Organisation. (XXXVII—12-3-70), 80.
- World bank loans for Gujarat State cooperative land development bank. (XLI—11-5-70), 93-94.
- World Conference on Fruits. (XXXVI—26-2-70), 163.

**KUNDU, SHRI S. :**

- Abolition of special privileges enjoyed by I.C.S. Officers. (XXXVIII—3-4-70), 27-37.
- Absorption of casual labourers in railway service and difference in wages between casual labourers and railway employees. (XXXVII—17-3-70), 124-25.
- Accord on Birla House. (XLI—20-5-70), 31, 41.
- According of Administrative Approval to Orissa Government for spending Rs. 9 lakhs on construction of Subernarekha Bridge. (XL—1-5-70), 112.
- Adult education programme. (XLI—15-5-70), 107.

**KUNDU, SHRI S.—Contd.**

- Alleged Corruption in Sales Organisation on I.O.G. (XXXIX—1-3-70), 161-62.
- Allotment of Funds for Production of Electricity from Hydro, Thermal and Nuclear Powers. (XXXIX—8-4-70), 141.
- Allotment of Government Accommodation to Employees who own House. (XXXIX—20-4-70), 130-31.
- Allotment of quarters to the staff of the Hospitals in Delhi. (XXXVII—9-3-70), 411.
- Anti-Mao literature discovered. In Dhanbad Distt. (XXXVII—13-3-70), 120-21.
- Antiques with Private Collectors. (XXXIX—17-4-70), 24.
- Appointment of Chairman/General Manager of Copper Corporation of India. (XXXVIII—30-3-70), 93.
- Appointment of Class III and Class IV employees in Shipping Corporation. (XXXVII—13-3-70), 182-83.
- Appointment of Third Pay Commission. (XXXVI—23-2-70), 21.
- Arrest of settlers in North Andaman Islands (XLI—15-5-70), 92-94.
- Awarding of contracts by Rourkela Steel Plant to break ingot mould. (XL—21-4-70), 175-76.
- Boy sacrificed at a temple near Agra. (XXXVII—9-3-70), 92.
- Broad-gauge line from Rupsa-Talband and rail link between Kharagpur and Bombay. (XXXVIII—31-3-70), 104.
- Central School at Balasore, Orissa. (XXXVIII—24-3-70), 179-80.
- Century spinning and Manufacturing Co. Ltd. (XXXVII—17-3-70), 13.
- Closure of Indian Business in Kenya. (XXXVI—25-2-70), 19-26.
- Coastal Shipping Service from East Coast to West Coast. (XXXIX—17-4-70), 63.
- Construction of Baitarani Barrage. (XXVII—18-3-70), 25-28.
- Construction of Subernakha Bridge at Jeleswar, Orissa. (XXXVII—13-3-70), 183-84.
- Contract with Japan for re Export. (XXXI—17-4-70), 97-98.
- Control over remuneration paid to directors of public limited companies. (XLI—19-5-70), 167-68.

**KUNDU, SHRI S.—Contd.**

- Co-operative scheme for part-time employment to poor men and women. (XXXVII—17-3-70), 125-27.
- Correspondence Course of Delhi University. (XL—1-5-70), 111-12.
- Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G. R. P. Delhi. (XL—28-4-70), 121.
- Delegation meeting P. M. regarding un<sup>der</sup> employment. (XXXVIII—4-1-70), 79.
- Demand for Books declared obsolete in England. (XXXIX—7-4-70), 23-35.
- Demand made by National Union of Bank Employees. (XXXIX—20-4-70), 220-21.
- Deteriorating standard of education in Post-graduate classes. (XL—1-5-70), 35-36.
- Development and expansion of Proof and Experimental Centre at Balasore. (XXXVII—18-3-70), 99-01.
- Development of Chandipore on sea in Balasore. (Orissa). (XL—24-4-70), 81.
- Development of minor ports in Orissa. (XLI—8-5-70), 108.
- Development of national parks in the country. (XLI—15-5-70), 1-7.
- Difficulties of Settlers in Neil Island, Andamans. (XXXVII—12-3-70), 157.
- Discovery of lead, copper and diamonds in Orissa. (XLI—11-5-70), 47-48.
- Disposal of letter Addressed by Member of Parliament to Minister of External Affairs. (XL—22-4-70), 197.
- Disposal of scrap by Hindustan Steel Ltd. (XL—21-4-70), 174-75.
- Distribution of Iron and Steel by Hindustan Steel Ltd. (XLI—12-5-70),
- Distribution of iron and steel to small scale industries. (XLI—19-5-70), 102.
- Distribution of iron and steel to small scale units through small scale industries corporations of States. (XLI—19-5-70), 101.
- Distribution of Steel to small scale Industries. (XXXVII—13-3-70), 150-51.
- Distribution of surplus non-Plan expenditure. (XXXVII—16-3-70), 33.
- Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 43.
- Dredging of Paradeep Port beyond 42 feet. (XXXIX—10-4-70), 210.
- Electrified villages of Orissa. (XL—22-4-70), 195.

**KUNDU SHRI S.—Contd.**

- Engineers and Technicians interviewed by General Manager, H. A. L. Unit at Sunabeda (Koraput). (XL—22-4-70), 125.
- Enquiry against officials of department of Industrial Development. (XL—21-4-70), 140-41.
- Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 47.
- Enquiry into assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63-65.
- Establishment of cable factory in Public Sector. (XXXVIII—31-3-70), 64.
- Exchange of geologists among geological survey of India and State organisation. (XLI—11-5-70), 222.
- Expenditure by Public Undertakings. (XXXIX—13-4-70), 160-61.
- Expenditure on Administration of Union Territories. (XXXVI—27-2-70), 51-52.
- Expenditure on Minor Irrigation scheme. (XXXVII—12-3-70), 156-57.
- Export of Gur. (XXXVII—5-3-70), 38.
- Export Trade in Various items. (XL—22-4-70), 194.
- Exports Imports by the Small Scale Industries. (XXXVII—18-3-70), 161-63.
- Filing of income tax returns by Members of Parliament. (XLI—11-5-70), 135-36.
- Financial position of backward States. (XXXVI—23-2-70), 104-05.
- Fishing Harbour at Balasore, Orissa. (XXXIX—9-4-70), 140-41.
- Fishing Harbours at Bombay, Cochin, Madras, Vishkapatnam and Tuticorin. (XXXIX—9-4-70), 20-21.
- Food subsidy to Andhra Pradesh and Orissa. (XXXIX—16-4-70), 86.
- Foreign controlled cigarettes industry in India. (XXXVII—17-3-70), 125.
- Foreign Exchange earning from Tourism. (XXXIX—10-4-70), 54.
- Forwarding of applications of Government employees for better appointment. (XXXVII—16-3-70), 111-12.
- Grant of Conveyance allowance to employees of Rourkela Steel Plant. (XL—28-4-70), 147.
- Higher Power Committee to probe into pollution in Jumuna Water at Okhla. (XXXIX—13-4-70), 92.

**KUNDU SHRI S.—Contd.**

- High Prices of Drugs. (XXXIX—20-4-70), 33-34.
- IA Caravelle flight remained circling over Palam airport for over an hour. (XXXVIII—3-4-70), 138.
- Incentive to smallscale Industries to Export goods. (XXXIX—8-4-70), 46.
- Inclusion of Mazdors as Members of Coal Mines Provident Fund Contribution Scheme. (XXXIX—16-4-70), 129.
- Increase in Beggary. (XLI—12-5-70), 102.
- Inspection of Bhandardara Dam. (XXXVI—25-2-70), 97-98.
- Installation of computers in L. I. C. Office in Calcutta and Bombay. (XXXVI—23-2-70), 103-04.
- Instructions to Nationalised Banks operating in foreign countries. (XXXVIII—9-3-70), 434.
- Labour problem in Farakka Barage Project. (XXXVI—25-2-70), 75-76.
- Leave Travel Concession Facilities enjoyed by employees of Rourkela Steel Plant. (XL—28-4-70), 148.
- Letter from an M. P. to former Minister of Communications for opening a sorting section by Puri-Hyderabad Express. (XL—23-4-70), 87-88.
- Letter from Secretary, Koyla Mazdoor Sabha, Mermo district Hazaribagh, Bihar to the former labour Minister. (XXXIX—16-4-70), 128.
- Limit on size of agricultural farms. (XXXVII—26-2-70), 67.
- Loan advanced to small traders and Businessmen by Branches of State Bank of India at Balasore, Bhadrak and Baripada. (XL—4-5-70), 161.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-8-70), 18-19.
- Manufacture of T. V. Sets. (XXXVIII—1-4-70), 85.
- Meeting of heads of Indian Missions in African countries. (XXXVII—5-3-70), 22-23.
- Model blue print for mobilisation of resources for small Municipalities and Corporations. (XXXVII—16-3-70), 111.
- Money to be spent on cooperative movement during fourth Plan. (XXXVII—12-3-70), 156.

## KUNDU SHRI S.—Contd.

- National Labour Commission's observation on real-wage and productivity. (XXXIX—16-4-70), 33.
- Nationalisation of General Insurance. (XXXVI—23-2-70), 104.
- Need Based Minimum Wage for Central Govt. Employees. (XXXVIII—30-3-70), 15.
- New System of training for I. A. S. Probationers. (XXXIX—17-4-70), 126-27.
- Nickel Plant in Orissa. (XL—4-5-70), 161-62.
- Non-allotment of quarters to employees at Khurda Station (South Eastern Railway). (XLI—5-5-70), 164-65.
- Non-recovery of Income-tax at source by employers. (XXXVI—23-2-70), 102-03.
- Non-utilisation of imported equipment at Khetri copper project. (XXXVII—16-3-70), 197-98.
- Opening of stock yards for Iron and Steel by Hindustan Steel Ltd., in Orissa and Rajasthan. (XLI—12-5-70), 101-02.
- Orissa Governments' request for setting up steel Plants in Orissa. (XL—28-4-70), 158.
- Pattern of foreign trade with South East Asian countries. (XLI—20-5-70), 21.
- Per capita consumption of Consumer Goods. (XXXIX—13-4-70), 48.
- Petrol pumps, kerosene and indane gas agencies owned by M/s. United agencies. M/s Radhakissen Bimal Kumar and M/s Balkissen Lal Poddar. (XLI—11-5-70), 134-35.
- Priority for assistance for lift irrigation scheme. (XLI—7-5-70), 84.
- Privy Purses enjoyed by family members of ex-rulers. (XLI—8-5-70), 34.
- Posts and Telegraph offices and Telephone Exchanges in Balasore District, Orissa. (XXXVII—12-3-70), 158-60.
- Production of Steel. (XXXVII—31-3-70), 123.
- Proposal to convert free trade zone at Kandla into free port. (XXXVII—18-3-70), 75-76.
- Punjab Agricultural University. (XXXVII—5-3-70), 83.
- Rank of Deputy Ministers. (XXXVIII—24-3-70), 179.
- Recognition of Birla Medical College Orissa. (XLI—18-5-70), 216.

## KUNDU SHRI S.—Contd.

- Recommendation of Commissioner for S/C and S/T Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 22-27.
- Recommendation of National Labour Commission Re. Relations between Public and Private Sectors. (XXXVI—26-2-70), 82-83.
- Recommendations of Wage Board for Port and Dock Workers. (XL—23-4-70), 27-29.
- Recommendations of working group on fiscal and financial incentives re: issue of licences for starting industries in backward areas. (XLI—12-5-70), 62-63.
- Recovery of dues from employers to employees provident fund scheme. (XLI—7-5-70), 30.
- Recovery of rent from Staff unauthorisedly occupying flats in Railway Colony, Khurda Road (South-Eastern Railway). (XLI—12-5-70), 100-01.
- Reduction in I. A. S. posts in Orissa. (XXXIX—10-4-70), 125.
- Refusal of a Seat to Dr. C. V. Raman by Indian Airlines. (XXXVII—13-3-70), 79-80.
- Remittance of dividend by foreign controlled cigarette companies in India. (XLI—19-5-70), 43.
- Reorientation of Indian Embassies. (XXXVII—18-3-70), 161.
- Reply to a Complaint sent by a Member of Parliament to Deputy Minister of Shipping and Transport. (XL—1-5-70), 179-81.
- Reported Supply of Tanks by China to Pakistan. (XL—22-4-70), 125.
- Restoration of Service benefits to employees who participated in September 19, 1968 Strike. (XXXIX—10-4-70), 65.
- Revising Pay Scales of the Staff of Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 413.
- Revision of rates of payment for guardians of children admitted to Public Schools on Scholarships. (XXXVIII—24-3-70), 180.
- Rourkela Steel Plant. (XXXVI—24-2-70), 41.
- Rules for retirement of permanent way Inspector. (XLI—19-5-70), 175-76.
- Running of Electric Trains in Madhya Pradesh. (XXXIX—7-4-70), 23.
- Scheme to help landless and poor peasants in collaboration with food and agriculture Organisation. (XXXVII—12-3-70), 158.

**KUNDU SHRI S.—Contd.**

- Selection of engineers and technicians called for interview in H. A. L. at Sunabeda, Koraput. (XLI—13-5-70), 181.
- Setting up of Ferro-Vanadium Plant in Orissa. (XXXVII—17-3-70), 150.
- Setting up of National Council to Increase the Export of Engineering Goods. (XL—22-4-70), 23.
- Setting up of new Ordnance Factories. (XXXIX—8-4-70), 141-42.
- Setting up of Ore-based Industries by N. M. D. C. during Fourth Plan. (XL—4-5-70), 47-48.
- Setting up of Printing presses in 4th Plan Period. (XL—4-5-70), 163.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 15.
- Shortage of Electrification materials. (XLI—6-5-70), 131-32.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 11.
- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 48.
- Strictures passed against O.N.C.C. by a Magistrate. (XXXIX—20-4-70), 175.
- Strike by crane operators of Rourkela steel plant. (XLI—19-5-70), 168-70.
- Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.
- Studies of ayurvedic medicine. (XLI—11-5-70), 221-22.
- Sugar Policy. (XXXVI—26-2-70), 12.
- Suggestions by a Member of Parliament re. award of merit scholarships to students. (XL—1-5-70), 74-75.
- Suggestions for Economy in fuel consumption on Railways. (XXXVIII—31-3-70), 47.
- Supply of electricity villages in Bihar on voluntary basis. (XLI—13-5-70), 125.
- Supply of Sub Standard foodgrains for Defence Consumption. (XL—25-4-70), 46-47.
- Techno-Economic Study of Kudermukh Mines in Mysore State. (XXXVI—23-2-70), 40.
- Threat of closure of Howrah-Amra and Howrah Sheakhala Railways. (XXXVII—17-3-70), 4.
- Upgrading of Khal axis in Rourkela Steel Plant. (XXXVI—24-2-70), 101-02.

**KUNDU SHRI S.—Contd.**

- Utilisation of additional capacity created for Barauni Refinery. (XXXIX—14-4-70), 29-38.
- Wall Newspaper. (XXXVI—26-2-70), 104.
- West Bengal Governor's remarks re. Industrial growth in West Bengal. (XXXVIII—10-3-70), 71-72.
- Withdrawal of cases against Deli Policemen. (XXXVII—24-3-70), 230-31.
- Debates*
- Appointment of Third Pay Commission. (XL—24-4-70), 207-08.
- B. O. H. (XLI—15-5-70), 205-06.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970. Int. (XXXVI—27-2-70), 234-40.
- Consid. (XXXVIII—24-3-70), 455-60.  
Consid cl. (XXXVIII—24-3-70), 523-25, 546-47, 571, 591-94, 641-42, 663-64.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance 1970- (Res.) (XXXVIII—24-3-70), 455-60.
- Calcutta Port (Amendment) Bill: Consid. as passed by R. S. (XXXVIII—31-3-70), 215-17.
- Calcutta Port (Amendment) Ordinance (Res.) (XXXVIII—31-3-70), 215-17.
- Constitution (Amendment Bill) (*Amendment of articles 32 and 226*) by Shri Tenneti Viswanthan. Consid. (XXXVI—27-2-70), 266-67.
- Constitution (Amendment) Bill, 1967 (Omission of Article 314) by Shri Madhu Limaye. Consid. (XXXVIII—26-3-70), 360-61, 385-93.
- D. G. 1970-71. Min. Lab., Emp. and Reh. (XL—24-4-70), 223-29. Min. Steel and H. E. (XXXIX—17-4-70), 241-42.
- D. G. (Railways), 1970-71, (XXXVIII—28-3-70), 80-84.
- D. S. G. (General 1969-70). (XXXVIII—25-3-70), 243-46.
- Delhi Police. (H. A. H. Dis.) (XXXVI—25-2-70), 340-42.
- Election to the Bihar Legislative Council (C.A.) (XL—24-4-70), 186-87.
- Help to Food Corporation of India by nationalised banks (H. A. H. Dis.) (XXXIX—17-4-70), 312-313, 315, 318.
- Hippies in Delhi. (H. A. H., Dis.) (XXXIX—8-4-70), 310-12.

**KUNDU SHRI S.—Contd.**

Manipur Budget 1970-71 }  
D.S.G. (Manipur), 1969-70 } (XXXVIII—  
D.G. (Manipur), 1970-71. } 25-3-70), 317-20.

Press Council (Amendment) Bill: Consid-  
cl. (XXXVIII—30-3-70), 463. Motion  
to pass. (XXXVIII—30-3-70), 481.

Procedure followed by West Bengal  
Governor in regard to formation of  
Government. (C. A.) (XXXVIII—  
24-3-70), 406-08.

Reported decision of U. S. S. R. to supply  
tanks to Pakistan (C.A.) (XXXIX—  
8-4-70), 183.

Reported firing on striking workers of  
Neyaveli Lignite Corporation (C.A.)  
(XLI—6-5-70), 177.

Reported remarks of Chief Justice of  
India about notices of lodgement of  
appeal served on some M. Ps. (XL—  
22-4-70), 242.

Resolution Re. Railway Convention  
Committee. (XLI—18-5-70), 278.

U. S. A.'s National Arms Policy towards  
Pakistan. (H. A. H. Dis.) (XL—24-4-70,  
305.

Union duties of Excise (Distribution)  
Amendment Bill consid. (XXXVI—  
24-2-70), 312-14.

Utilisation of PL-480 Funds. (H.A.H.Dis.)  
(XXXVIII—1-4-70), 313-14.

**KUNTE, SHRI DATTATRAYA :**

Disfiguring of Idol at Bhima Shanker  
Near Poona. (XXXVII—13-3-70),  
162-63.

Telephone Development Plan for Kolaba  
(Maharashtra). (XXXVII—12-3-70),  
176-78.

*Debates*

Constitution (Amendment Bill) (*Amen-  
ment of articles 32 and 226*) by Shri-  
Tenneti Viswanthan. Consid. (XXXVI  
—27-2-70), 262-63.

Constitution (Amendment) Bill, 1967:  
(Amendment of article 164) by Shri  
P. K. Deo. Consid. (XLI—8-5-70),  
253-61, 265.

Correction of answer to S. Q. No. 1413  
re: reform of muslim passed law (XLI—  
13-5-70), 203.

D. S. G. (General) 1969-70, (XXXVIII—  
23-3-70), 249-51.

Demands for Grants on Account, 1970-71.  
(XXXVII—17-3-70), 356-57.

General Budget, 1970-71 General Dis-  
cussion. (XXXVIII—17-3-70), 293-300.

**KUNTE, SHRI DATTATRAYA—Contd.**

Prorogation of the Haryana Legislative  
Assembly (M) (XXXVII—4-3-70),  
360-63.

Railway Budget, 1970-71, General Dis-  
cussion. (XXXVII—9-3-70), 532-36.

Recent Communal Disturbances in the  
country (Dis.). (XLI—20-5-70), 290-92.

Reported remarks of Chief Justice of India  
about notices lodgement of appeal served  
on some M. Ps. (XL—22-4-70), 254.

Reported Statement of the Minister of Foreign  
Trade (C.A.) (XLI—18-5-70), 237-38.

Requisitioning and Acquisition of Immova-  
ble Property (Amendment) Bill :  
Cons d. (XXXVI—23-2-70), 303-04-  
(XXXVI—24-2-70), 254-56.

Telangana Problem (Dis.) (XLI—  
18-5-70), 357-61.

**KUREEL, SHRI B. N. :**

Landless Unemployed. (XL—23-4-70), 13.

Nursery type Primary School for M. Ps.  
children in South Avenue, New Delhi.  
(XXXVIII—24-3-70), 196-97.

*Debates*

D. G., 1970-71. Deptt. Soc. Wel. (XL—  
29-4-70), 305-30.

General Budget, 1970-71 General Dis-  
cussion : (XXXVII—17-3-70), 300-03.

Railway Budget, 1970-71 General Dis-  
cussion. (XXXVII—10-3-70), 244-46.

**KUSHOK BAKULA, SHRI :**

Amount spent in Ladakh on Education,  
Health, Electricity and Mineral Deve-  
lopment. (XL—22-4-70), 77.

Award of Prize for Books in Ladakhi  
Language. (XXXIX—10-4-70), 121.

Buddhists in the Country. (XXXIX—  
10-4-70), 121.

Construction of rest house on Leh-Kharjong  
road. (XLI—15-5-70), 187-88.

Electricity in Kargil, Ladakh. (XXXIX—  
8-4-70), 150.

Employment of Personal Staff of Rulers  
of Former Indian States. (XXXIX—  
10-4-70), 122.

Expansion of A. I. R. Station, Ladakh.  
(XLI—14-5-70), 196-97.

Expenditure on Hydel Project in Kargil,  
(XL—29-4-70), 146.

Limit on number of Padma Awards on  
Republic Day. (XXXIX—10-4-70), 120.

**KUSHOK BOKALA, SHRI—Contd.**

- Loans for solving Housing problems in Ladakh. (XXXIX—13-4-70), 207.
- Mineral Survey in Ladakh. (XXXIX—13-4-70), 99-100.
- Postal, Telegraph and Telephone facilities in Janakar, Ladakh. (XLI—14-5-70), 183-84.
- Posts, Telegraph and Telephone facilities at Nyoma and Nuhra in Ladakh. (XL—30-4-70), 88-89.
- Production of fruits and vegetables in Ladakh. (XLI—14-5-70), 120-21.
- Protection of Forests in Ladakh. (XXXIX—9-4-70), 109.
- Public Sector Industries in Ladakh. (XXXIX—7-4-70), 155-56.
- Setting up a Hydel Electric Station in Leh. (XL—29-4-70), 146-47.
- Small farmers development agency in Ladakh. (XXXIX—16-4-70), 63.
- Uniform arrangement in regard to advancing of loans to Small Farmers. (XXXIX—13-4-70), 133-34.
- Veterinary Hospital for Kargil. (XL—23-4-70), 94.

**DEBATES**

- D. G. 1970-71 Min. of H. A. (XXXVIII—2-4-70), 256-62.
- General Budget 1970-71 - General Discussion. (XXXVII—12-3-70), 297-301.
- Non-implementation of Gajendragadkar Commission's Recommendation in regard to Jawa and Ladakh. (Dis). (XXXVIII—2-4-70), 321-23.
- KUSHWAH, SHRI YASHWAH SINGH :**
- Abolition of district councils in U.P. (XXXIX—16-4-70), 120.
- Abolition of Posts of Block Development Officers. (XXVIII—2-4-70), 111.
- Action against Officers of West Bengal for not carrying out their duties. (XXXIX—17-4-70), 130-31.
- Aircrash during Republic Day Flypast Rehearsal. (1970). (XXXVI—25-2-70), 15-19.
- Air violations by Pakistan aircraft during 1970. (XLI—13-5-70), 163.
- Allocation to Madhya Pradesh during Fourth Plan for reclamation of Forests (XL—30-4-70), 75-76.

**KUSHWAH SHRI YASHWAH SINGH—Contd.**

- Allotment of land to farmers displaced by canal-construction under Chambal Hydol Project. (XL—22-4-70), 198.
- Army personnel alerted on Rajasthan border. (XXXVIII—3-4-70), 76-77.
- Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—17-4-70), 105.
- Attacks on public meetings with bombs in Calcutta. (XLI—8-5-70), 90.
- Awards won by Trainees of Maharani Laxmbai Physical Training School, Gwalior. (XXXVII—13-3-70), 95-96.
- Ayurvedic, Homoeopathic Dispensaries and Allopathic Hospital in Rural Areas during the Fourth Plan. (XXXVI—2-3-70), 128.
- Beating of district collector of Burdwan by Marxists. (XL—24-4-70), 100.
- British decision on immigration. (XXXVII—4-3-70), 190.
- Built-up area of the unapproved colonies under D. D. A. (XLI—18-5-70), 23.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Celling on private property. (XLI—19-5-70), 77-78.
- Centres for Training in Tractor Driving (XXXIX—9-4-70), 74.
- Check on Foreign fishermen catching fish in Indian Ocean. (XXXVIII—26-3-70), 231-32.
- Coal-Based Fertilizer Plant at Korba. (XXXVI—23-2-70), 190.
- Collection of idols in Madhya Pradesh (XXXIX—10-4-70), 106.
- Completion of Dams concerning Chambal Hydro-Electricity Project. (XXXVII—4-3-70), 188-89.
- Completion of highways by China along eastern and western border. (XLI—13-5-70), 133.
- Completion of Rana Pratap Sagar Dam. (XXXVIII—25-3-70), 143.
- Compulsory Education for children upto 14 years of age. (XXXVII—13-3-70), 178-79.
- Compulsory study of Hindi for science students in Delhi/New Delhi schools (XLI—8-5-70), 97.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 18.

**KUSHWAH, SHRI YASHWAH SINGH—**  
*Contd.*

- Constructions of Bridges over Chambal and Yamuna rivers. (XXXVI—27-2-70), 56.
- Construction of Dam near Magrauni on Riversind in Madhya Pradesh. (XXXVII—4-3-70), 189-90.
- Conversion of Posts and Telegraphs Department into a Corporation. (XXXVI—26-2-70), 223.
- Creation of Job Opportunities to check Unemployment. (XXXVI—26-2-70), 75-76.
- Death of Workers of Border Roads Organisation due to land slide at Pedong. (XXXVI—25-2-70), 107.
- Delay in construction of Post Office Building and Telephone Exchange in Bhind, Madhya Pradesh. (XXXVIII—2-4-70), 110-11.
- Delay in installation of Direct Telephone Line between Bhind and Etawah. (XXXVIII—2-4-70), 111.
- Delicensing of industries set up for manufacturing vegetable ghee, sugar and Maida. (XXXVII—5-3-70), 100-01.
- Demand for appointment of another Enquiry Committee for going into the causes of death of Netaji Subash Chandra Bose. (XXXVII—9-3-70), 114.
- Demand for decrease in railway freight. (XLI—5-5-70), 108.
- Development of International Airports in India for Jumbo Jets. (XXXVI—27-2-70), 85.
- Disparity in pay of Highly and Low paid Govt. employees. (XXVI—2-3-70), 46.
- Door to door railway service in Madhya Pradesh during Fourth Plan. (XL—21-4-70), 157-58.
- Electrification of railways during Fourth Five-Year Plan. (XXXVI—3-3-70), 204.
- Excesses committed on Kumari Shanti Naidu, Grand Daughter of Mahatma Gandhi in South Africa. (XL—22-4-70), 198.
- Experts' views on use of Saccharine causing Cancer. (XXXIX—13-4-70), 162-63.
- Extraction of oil and production of fertilizers from grass in Gujarat. (XL—4-5-70), 111.
- Film on Historical personages. (XL—23-4-70), 109-10.
- Forest Official of Jammu and Kashmir Government working as a Pakistani Spy. (XXXIX—17-4-70), 73-74.

**KUSHWAH, SHRI YASHWAH SINGH—**  
*Contd.*

- Godowns for Gohad Road, Soni and Bhind Station (Central Railway). (XXXVI—24-2-70), 75-76.
- Grant of sustenance allowance to old and disabled persons. (XXXVII—17-3-70), 77-78.
- Import of Wheat seeds. (XXXVIII—26-3-70), 292-93.
- Improvement in Narrow-gauge Railway Lines. (XXXVI—24-2-70), 20-26.
- Increase in representation to scheduled castes and Scheduled Tribes in Government services. (XXXVIII—3-4-70), 151.
- Indian Cooperation in Construction of Kandhar, Zaidan Road in Afghanistan. (XXXIX—8-4-70), 143.
- Inspection posts set up by Ghina on West Bengal Border. (XL—22-4-70), 169.
- Introduction of basic education system and compulsory military training. (XXXV—II—9-3-70), 200.
- Launching of 'Vishva Vikram' Ship. (XXXVII—13-3-70), 179.
- Laying of broad gauge line near platform No. 2 at Gwalior. (XLI—19-5-70), 110.
- Liquidation of dacoit menace in Madhya Pradesh. (XXXVIII—3-4-70), 172-73.
- Loss incurred by Synthetic Drug Factory Hyderabad. (XXXIX—20-4-70), 152-53.
- Manufacture of Radars and microwave equipment. (XLI—13-5-70), 162.
- Manufacture of T. V. Sets at Pilani. (XLI—13-5-70), 72.
- Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVII—4-3-70), 146-47.
- Military Hardware recovered from Traders in Barganda in Mhow Cantonment. (XL—22-4-70), 112.
- Missing Captain of Indian Security Force at Ranchi. (XL—29-4-70), 64-65.
- Modification of education policy. (XXXVIII—24-3-70), 98-100.
- Money Deposited by Capitalists, Ministers, and Ex-Rulers of India in Foreign Banks. (XXXVIII—30-3-70), 204.
- Nationalisation of Mining Industry. (XXXVI—23-2-70), 190-91.
- Oil Deposits in Ankleshwar Oilfields. (XXXIX—13-4-70), 29-32.



**KUSHWAH, Y. S.—Contd.**

- Over-bridge for pedestrians at Datta Station (Central Railway). (XXXVII—17-3-70), 76-77.
- Pakistani boats operating in Sunderban Region of West Bengal. (XL—1-5-70), 36-37.
- Parts of the Country affected by hail storm and damage to standing crop. (XXVIII—2-4-70), 89-91.
- Political parties indulging in violence. (XXXIX—10-4-70), 179.
- Posting of a Class I Officer for railway Office at Gwalior. (XLI—19-5-70), 109-10.
- Production of articles by public undertakings imported at present. (XXXVIII—30-3-70), 107.
- Production of machines and equipments used in communication services. (XLI—7-5-70), 140.
- Production of Opium in States and incentive to farmers of M. P. for producing opium. (XXXIX—13-4-70), 98-100.
- Programme for abolition of beggary. (XXXVI—3-3-70), 203.
- Provision of a rope train at Gwalior fort (XLI—15-5-70), 137.
- Provision of electricity at Residences of Railway Officers and Staff at Bhind Station (Central Railway). (XXXVI—24-2-70), 76-77.
- Provision of facilities for making journey to religious places comfortable. (XXXIX—10-4-70), 1051.
- Provision of road facilities in Tourist resorts. (XXXVIII—24-3-70), 157.
- Provision of Water and Light on Stations on Gwalior-Bhind Narrow-gauge Section (Central Railway). (XXXIX—14-4-70), 89.
- Radar Facility at Palam Airport. (XL—1-5-70), 171-72.
- Report of Agricultural Price Commission. (XXXIX—9-4-70), 43-45.
- Requirements and production of Steel. (XXXVI—3-3-70), 141-43.
- Residential accommodation to Homeless villagers. (XXXIX—20-4-70), 145-46.
- Rules regarding advertisement for broad cast. (XLI—7-5-70), 142.
- Sale of Forged Postal Stationery from G. P. O. Delhi. (XXXIX—9-4-70), 29-39.
- Sarkar Committee Report on C. S. I. R. (XXXIX—10-4-70), 183.

**KUSHWAH, Y. S.—Contd.**

- Secret circular by G. P. I. (ML) for armed revolution. (XLI—8-5-70), 98.
- Security arrangements in train for Government cash. (XLI—5-5-70), 107-09.
- Seizure of forged currency notes Giridih railway station. (XLI—15-5-70), 137-38.
- Separate offices in States for marketing development programme. (XLI—7-5-70), 140-41.
- Setting up of a Commission for Allotment of Land to Landless persons. (XXXIX—9-4-70), 93.
- Setting up of Industries in Dacoit infested areas of Madhya Pradesh. (XXXVII—17-3-70), 29.
- Setting up of industries in public sector. (XXXVI—24-2-70), 74-75.
- Setting up of Naptha Based Chemical Fertilizer Factories. (XXXVIII—30-3-70), 205.
- Setting up of Sugar Factory in 'Farmer-Producer-Cooperative' Sector in Bhind District (Madhya Pradesh). (XXXVIII—2-4-70), 109.
- Setting up Sugar Mill in Morena District, Madhya Pradesh. (XXXVIII—2-4-70), 109-10.
- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 24.
- Sugar zones in the country. (XXXVIII—26-3-70), 59.
- Supply of electricity and water from Mata-tila Dam. (XXXVII—11-3-70), 177-79.
- Supply of Railway Equipment to foreign countries. (XXXVII—4-3-70), 65-67.
- Surplus staff in Dandakaranya Project. (XXXIX—16-4-70), 5-11.
- Survey for petroleum products in Madhya Pradesh. (XLI—11-5-70), 131.
- System of Distribution of Steel. (XXXVII—10-3-70), 117.
- Tablet for Family Planning prepared from indigenous medicines in Kerala. (XL—4-5-70), 112.
- Taking over of Agricultural College, Gwalior by Jabalpur Agricultural University. (XL—23-4-70), 108-09.
- Taking over ownership and maintenance of under sea cables used by overseas communications. (XLI—7-5-70), 141-42.

**KUSHWAH, Y. S.—Contd.**

Tariff Commission Recommendation regarding drug Industry. (XXXVIII—30-3-70), 126.

Transportation of agricultural products by railways in Bhind and Morena districts (Madhya Pradesh). (XLI—19-5-70), 108-09.

Unsatisfactory Telephone Service in Lahar (Madhya Pradesh). (XXXVI—26-2-70), 223-24.

Utilisation of PL-480 Funds. (XXXVI—23-2-70), 42.

Water supply from Chambal Hydel project. (XXXVII—11-3-70), 179-80.

Water supply to Pakistan after expiry of Indus water treaty. (XLI—6-5-70), 66.

Workers killed in mine accident Bhilwara district, Rajasthan. (XLI—7-5-70), 77-78.

Workers participation in Management of Public undertakings. (XXXVI—26-2-70), 192.

**DEBATES**

D. G. 1970-71:

Min. E. A. (XXXIX-4-70), 224-25.

Min. F. A. & C. D. (XL—30-4-70), 272-78.

Min. of Foreign Trade. (XXXIX—9-4-70), 283.

Min. of Irrigation and Power. (XXXIX—8-4-70), 262-63.

Reported pollution of water in Delhi and resultant threat of Jaundice epidemic (G.A.). (XXXVII—11-3-70), 198-200.

**LAKKAPPA, SHRI K. :**

Annual meeting of Dera Ismail Cooperative House Building Society, Delhi (XLI—18-5-70), 144.

Anti-Mao literature discovered in Dhanbad District. (XXXVII—13-3-70), 120-21.

Antiques with Private Collectors. (XXXIX—17-4-70), 25.

Arrest of Gang Counterfeiting Travellers Cheques in Bombay. (XXXVIII—24-3-70), 105-06.

Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 4-5.

Cases referred by enforcement directorate to Hindi officers in the department of revenue and insurance. (XLI—11-5-70), 186-87.

Certificates for going abroad. (XLI—11-5-70), 187-88.

**LAKKAPPA, SHRI K.—Contd.**

Closure of Indian Business in Kenya. (XXXVI—23-2-70), 19-26.

Coke found in parts of Bombay City. (XXXVII—13-3-70), 56.

Comment of a U. S. Engineer about his visit to India to carry out engineering job. (XLI—12-5-70), 194.

Complaints regarding tax evasion and black money received by income tax commissioners Kanpur and Lucknow. (XLI—11-5-70), 192.

Contract with Japan for Ore Export (XXXIX—17-4-70), 42-43.

Demonstration by Central Railway Employees at Chief Mechanical Engineers' Office at Jhansi. (XXXVI—24-2-70), 100-01.

Development of land allotted to Dera Ismail Cooperative House-building Society, Delhi. (XLI—18-5-70), 143.

Development of national parks in the country. (XLI—15-5-70), 6.

Directive issued to De-nationalised Bank by Reserve Bank of India. (XXXVII—9-3-70), 22-28.

Disparity in profits by Sugar Factories run by Private Owners and Co-operative Societies. (XXXVI—26-2-70), 148-49.

Disregard to Indian Constitution. (XXXVI—27-2-30), 35.

Disruption of train Services on Howrah-Burdwan Line on 13th January, 1970. (XXXVI—24-2-70), 37-38.

Duties attached to the post of Hindi officer in Ministry of Finance. (XLI—11-5-70), 185-86.

Expansion of Tele-communication Service in Collaboration with Japan. (XXVIII—2-4-70), 19.

Expenditure incurred on advertisement by firms. (XLI—19-5-70), 27-28.

Foreign Aid for Settling Tibetan Refugees (XXXVI—26-2-70), 149-50.

Government Diary 1970. (XXXVI—26-2-70), 170.

Guidelines for progressive working of Nationalised Banks. (XXXVII—9-3-70), 433.

Hospitality Offers received by Officer of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 24-25.

Houses belonging to Armed Forces Officers hired by Government. (XXXVII—18-3-70), 155.

**LAKKAPPA, SHRI K.—Contd.**

Implementation of various orders issued by Ministries of Home Affairs and Finance. (XL—21-4-70) 164-65.

Import of Edible Oils. (XXVII—5-3-70) 10-12.

Income tax collected from Shri Potdar Mines Owners of Mysore State. (XLI—18-5-70), 218.

Industrial Revolution in the country. (XL—28-4-70), 3.

Industries in Tumkur. (XLI—12-5-70), 168-69.

Introduction of Central Industrial Security Force in Cochin division of PACT. (XXXIX—6-4-70), 35-36.

Kannada film "Samaskar". (XL—30-4-70), 17-18.

Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 19.

M.Ps. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 4.

Machinery and parts of equipment stolen from Farakka Project. (XXXVI—25-2-70), 67-68.

Memorandum by C. I. S. Officers. (XXXVI—26-2-70), 169

Permission for filing suit against Nawab of Rampur for partition of property. (XLI—15-5-70), 69-70.

Places developed as Tourist Centres in the country. (XLI—12-5-70), 56-57.

Delay in finalisation of layout plan of Dera Ismail Khan Cooperative House, building society, Delhi. (XLI—11-5-70), 193.

Proposal by Cement Corporation of India for setting up Cement Factories (XLI—12-5-70), 24-25.

Recommendation of National Labour Commission Re: Relations between Public and Private Sectors. (XXXVI—26-2-70), 82-83.

Request to National Aeronautics and space agency of U. S. A. for carrying Indian made equipment in Apollo Missions. (XXXVI—25-2-70), 14.

Resettlement of Repatriates from Burma in Tamil Nadu. (XXXVI—26-2-70), 169-70.

Setting up of National Council to Increase the Export of Engineering Goods. (XL—22-4-70), 21.

**LAKKAPPA, SHRI K.—Contd.**

Shifting of Barrel plant from Sewri to Trombay by M/s. Standard Drum and Barrel Manufacturing Co. (XXXVII—30-3-70), 22-28.

Shortage of Photographic Paper. (XXXIX—7-4-70), 17.

Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 21.

Steel outlay for the Fourth Five Year Plan. (XXXVI—24-2-70), 28-29.

Sugar Policy. (XXXVI—26-2-70), 10-11.

Suggestion of Chief Election Commissioner Re. Disqualification of a Candidate. (XL—28-4-70), 20.

U. S. Ambassador's statement on aid guidelines. (XLI—20-5-70), 53-54.

Upgrading of Khalasis in Rourkela Steel Plant. (XXXVI—24-2-70), 101-02.

Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXIX—20-4-70), 12-14.

Visits to outstations of class I officers in Ministry of Finance. (XLI—11-5-70), 185.

Welfare association at Sarojini Nagar, New Delhi. (XLI—8-5-70), 50.

Wild Life Tourism in India. (XXXVII—13-3-70), 41.

**DEBATES**

Hippies in Delhi. (H. A. H. Dis.) (XXXIX—8-4-70), 314.

Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (C.A.) (XXXVII—10-3-70), 224-27.

Reported ransacking of Gandhi centre at Jadavpur University. (C.A.) (XXIX—17-4-70), 203.

**LAKSHMIKANTHAMMA, SHRIMATI :**

Property of State Lotteries. (XXXVII—13-3-70), 7.

Reform in Muslim Personal Law (XLI—5-5-70), 15-16.

**DEBATES**

D. G. 1970-71,

Min. Ind. Dev. and Int. Trade (XXXIX—14-4-70), 213-16

(XXXIX—16-4-70), 208-12.

General Budget, 1970-71 General Discussion : (XXXVII—16-3-70), 314-19

**LAKSHMIKANTHAMMA, SHRIMATI—**  
*Contd.*

Telengana Problem. (Dis.) (XLI—16-5-70), 300-06. ;

**LASKAR, SHRI N. R. :**

Abolition of control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.

Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 11-18.

Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 16.

Agreement with France for the development of Semgarid zones of Andhra Pradesh (XXIX—9-4-70), 87-88.

Agreement with U.A.R. for Cooperation in Atomic Field. (XL—29-4-70), 112.

Agreement with U. S. S. R. for cooperation in scientific field. (XXXVIII—3-4-70), 94-95.

Agreement under World Food Programme to augment supply of processed Milk in four Cities. (XXVIII—2-4-70), 88-89.

All India Conference of School Text-books. (XXXVII—9-3-70), 150.

Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.

Appeal for more funds by Indian delegate at General Session of UNIDO (XLI—19-5-70), 98-99.

Appointment of Chairman of Central Housing Corporation. (XXIX—20-4-70), 127-28.

Appointment of Chief Justice of Calcutta High Court. (XXXVIII—3-4-70), 157.

Appointment of study team to examine long delays in the Construction of Vita Communication Links. (XXXVIII—24-3-70), 147-48.

Appointment of Third Pay Commission. (XXXVI—23-2-70), 16-22.

Armed Mizoos entering India from East Pakistan Side. (XXXVIII—13-3-70), 78-79.

Asian Common Market. (XXXVI—25-2-70), 73.

Asian non-aligned Nations Conference held in Colombo in March 1970. (XXIX—8-4-70), 1-8.

Assam-Nagaland Border Disputes (XXXVI—27-2-70), 172-73.

**LASKAR, SHRI N. R.—Contd.**

Assistance to Andhra Pradesh for Cyclone Relief measures. (XXXVI—2-3-70), 37-38.

Automatic exchanges installed in Bihar during last two years. (XL—23-4-70), 155.

Bilateral Settlement of Kashmir dispute. (XXXVII—18-3-70), 158.

British survey of Unemployment in India. (XXXVII—5-3-70), 69.

Bulk orders for export of Machines and equipments to Russia. (XXXVII—17-3-70), 69.

Ceiling on Urban Property. (XXXVIII—30-3-70), 27.

Central Agency for acquiring technical know-how. (XXXVIII—31-3-70), 75.

Central assistance for Industrialisation of Gujarat State. (XXXIX—7-4-70), 174-75.

Central Industrial Security Force (XXXVI—27-2-70), 136-37.

Centre-State Financial Relations in Planning Programmes (XLI—13-5-70), 79.

Changes suggested in legal procedures. (XL—1-5-70), 71-72.

Check on shifting of offices of Birla firms from West Bengal. (XLI—5-5-70), 100.

Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

Chinese paying particular attention for Gorkha ex-soldier of Indian army. (XLI—13-5-70), 105.

Central Industrial Security Force. (XXIX—10-4-70), 77.

Changes in credit guarantee schemes for small scale Industries. (XXXVIII—24-3-70), 255-56.

Closure of Medium Scale Yarn Manufacturing Establishments. (XXXIX—6-4-70), 79.

Code of conduct for Broadcast by State Authorities. (XXVIII—2-4-70), 87.

Commission to enquire into the death of Netaji Subash Chandra Bose. (XXXVIII—3-4-70), 155-56.

Committee on Science and Technology (XXIX—8-4-70), 90.

Commonwealth Prime Minister's Conference. (1970), (XXXVII—4-3-70), 4-9.

Communal disturbances. (XLI—8-5-70), 109.

## LASKAR, SHRI N. R.—Contd.

- Completion of irrigation commission's work according to schedule-March 1971. (XXXVII—11-3-70), 38.
- Conference of global atmospheric research programme at Brussels (XI—24-4-70), 79.
- Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.
- Conference of Paper Traders and Consumers held by of I.D.I.T., & C.A. (XL—28-4-70), 52.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Controversy over decision of additional grant to Super Bazar. (XXXVI—26-2-70), 100-01.
- Corporation in Public sector to Manufacture Paper. (XXXVI—24-2-70), 59-60.
- Criteria for selection of industrially Backward Districts. (XXXVI—25-2-70), 72-73.
- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Demand for Central Takeover of Kutch area. (XXXVII—9-3-70), 45.
- Demand for revision of allocation for oil exploration in Fourth Plan. (XXXVII—16-3-70), 84-85.
- Discovery of arms dumps in Jammu and Kashmir. (XLI—8-5-70), 66.
- Diversification of production at Precision Instruments Plant at Kota. (XXXIX—7-4-70), 76-77.
- Expert Team to Japan. (XXXVII—18-3-70), 66-67.
- Firing by Naga Hostiles on Indian Security Forces. (XXXVII—11-3-70), 97.
- Follow-up notion on Dutt Committee Report on Industrial licensing. (XXXVI—24-2-70), 63-64.
- Foreign Secretary's visit to African countries regarding non-aligned preparatory meet at Dar-Es. Salam. (XXXIX—8-4-70), 89.
- Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session held in New Delhi. (XXIX—7-4-70), 76.
- Derailment of 15-Dn. Gauhati-Lucknow Express. (XXXVII—10-3-70), 89-90.
- Development of small enterprises on statutory basis. (XXXVI—3-3-70), 66-67.

## LASKAR, SHRI N. R.—Contd.

- Detention of Amritsar Bound Punjab Mail at Lucknow and loot by Military Personnel. (XXXVI—3-3-70), 65-66.
- Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.
- Development of Comprehensive National Centre for Handicapped persons. (XXXVII—17-3-70), 69-70.
- Discovery of copper bearing zone in Purulia District. West Bengal. (XLI—18-5-70), 127.
- Enquiry into fire in Jamia Millia, New Delhi. (XXXVIII—3-4-70), 158.
- Exchange of letters among Prime Ministers of India, U. S. S. R. and Pakistan President. (XXXVI—25-2-70), 71-72.
- Expenditure on plant protection of cotton as recommended by High Power Committee. (XLI—7-5-70), 81.
- Expert Committee on Tax collection (XXXVI—23-2-70), 68-70.
- Export of documentary films. (XLI—14-5-70), 87-88.
- Export of Handicrafts to U. S. S. R. (XLI—6-5-70), 77.
- Extension given to Expert Committee appointed to examine proposals for new pro-fabricated Housing factories. (XLI—18-5-70), 119.
- Film Council. (XXVI—26-2-70), 35-36.
- Financial aid to cooperative agriculture sector. (XXVIII—26-3-70), 107-88.
- Financial aid to Tamilnadu to construct Customs Building at Dhanushkodi Port (XXXVII—5-3-70), 105.
- Financing of Agricultural Schemes by State Bank of India in Dry Farming Areas. (XXVIII—30-3-70), 102.
- Fixation of aluminium price by Bureau of Industrial Costs and prices. (XLI—18-5-70), 92.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Government's warning to re-rolling mills to keep prices of products at reasonable level. (XLI—912-5-70), 64-65.
- Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 17-26.
- Growth rate in the National Economy (XXXVI—2-3-70), 113-16.
- Help for setting up agricultural stations in Afghanistan. (XXXIX—16-4-70), 81.

## LASKAR, SHRI N. R.—Contd.

- Higher Power Committee to probe into Pollution in Jamuna Water at Okhla. (XXXIX—13-4-70), 92.
- High rate of deaths due to Cancer. (XI—4-5-70), 43-44.
- Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.
- Housing convention in December, 1969. (XXXVI—2-3-70), 115.
- Housing projects financed from Central Revolving Fund (XLI—11-5-70), 85-86.
- Implementation of recommendations of Central Wage Board for road industry (XXXVIII—26-3-70), 90-91.
- Import of Steel. (XXXIX—7-4-70), 36.
- Imported instruments lying idle in National Laboratories and Research Institutions. (XXXVI—27-2-70), 82-84.
- Incentives to private sector to set up new hotels. (XXXVIII—3-4-70), 152-53.
- Increase in Membership of State Legislative Councils. (XXXIX—14-4-70), 76.
- Increase in overall outlay for Fourth Plan. (XXXVII—18-3-70), 159.
- Increase in salaries of High Court and Supreme Court Judges. (XL—24-4-70),
- India's Foreign Exchange Reserves. (XXXVI—23-2-70), 71-72.
- India's exports to U. S. S. R. (XXXVIII—25-3-70), 84-85.
- India's Oil Reserves. (XLI—18-5-70), 46.
- India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 1-5.
- India's participation in Third Annual Meeting of Asian Banks. (XLI—11-5-70), 15-16.
- India's share in World Trade. (XXXVII—18-3-70), 156-57.
- Indian factory gutted in Trinidad riots. (XXXIX—8-4-70), 91-92.
- Indian foreign Trade team to Burma. (XXXVIII—25-3-70), 85-86.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 69.
- Indian Scientist and Engineers working abroad in the field of Electronics. (XXXVII—9-3-70), 143.
- Indo-British Joint Ventures in Third countries. (XXXVI—3-3-70), 27-28.

## LASKAR, N. R.—Contd.

- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.
- Indo-Ceylon Railway Co-ordinating Committee. (XXXVIII—31-3-70), 8.
- Indo-Iran protocol for economic trade and Technical Co-operation. (XXXVIII—1-4-70), 93.
- Indo-Nepal talks. (XXXVI—25-2-70), 27-28.
- Indo-Yugoslavia visa agreement. (XLI—13-5-70), 113.
- Integrated development programme of Hindutan Shipyard Ltd. (XXXVII—9-3-70), 147.
- International gang of idol lifters. (XXXVIII—3-4-70), 38-39.
- International Conference on Prohibition held in New Delhi. (XXXVI—3-3-70), 69.
- Interview for Junior Traffic Assistants held in Gauhati. (XXXVIII—24-3-70), 217-28.
- Intrusion by Pakistani Nationals in Goalpara District in Assam. (XXXVII—13-3-70), 87-88.
- Intrusion by Pakistani steam boats in Indian water in Kutch. (XXXVIII—3-4-70), 93.
- Iraqi delegation. (XXXVII—11-3-70), 98-99.
- Japanese offer of collaboration for intensive agriculture programme in Dandakaranya. (XXXVII—5-3-70), 47-49.
- Joint ventures between India and Iraq in the field of exploring of crude Oil and Sulphur. (XXXVI—2-3-70), 114.
- Judicial inquiry into Burdan incident. (XL—24-4-70), 81.
- Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Linking of price of food grains with cost of living index as suggested by Punjab Government. (XXXVII—26-3-70), 108.
- Loan agreement with Canada. (XLI—18-5-70), 126.
- Loans from Japan. (XXXIX—6-4-70), 113.
- Loan from Netherlands. (XXXVII—9-3-70), 317.
- Loans from U. K. (XXXVII—16-3-70), 128-29.

**LASKAR, SHRI N. R.—Contd.**

- Loans from West Germany. (XXXVII—9-3-70), 321.
- Loans to medical personnel and doctors by nationalised Banks. (XL—4-5-70), 117-18.
- Loans to ryots of Tamil Nadu Cultivating. (XXXVII—12-3-70), 51-52.
- Loans to Small Scale Industries by State Bank of India. (XL—4-5-70), 77-78.
- Looting of passengers in Kumaun Express. (XXXIX—14-4-70), 7-12.
- Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXVI—3-3-70), 67-68.
- Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 95.
- Manufacture of T. V. sets by small scale Industries Development Organisation. (XL—29-4-70), 66-67.
- Manufacture of weaving machines for cotton and jute textiles. (XLI—5-5-70), 76.
- Meeting of a Delegation of All India life Insurance Employees Federation with Prime Minister. (XXXIX—6-4-70), 44.
- Meeting of Educationists and student leaders of National Integration. (XXXVII—13-3-70), 46-47.
- Meeting of representatives of public undertakings. (XXXVII—16-3-70), 85.
- Meeting of Small Scale Industries Board at Gauhati. (XXXVI—3-3-70), 69-71.
- Meeting of Southern Zonal Council. (XXXVI—27-2-70), 135-36.
- Memorandum submitted by a deputation of Standing Committee of Gandhi Centenary on prohibition to P. M. (XLI—5-5-70), 100-01.
- Model Rules for Motor Vehicles. (XXXVII—13-3-70), 121-22.
- Non-aligned Meet at Dar-E-Salaam. (XL—22-4-70), 163.
- Non-commissioning of Rs. 5 lakh project of P. & T. department for last five years. (XLI—7-5-70), 88.
- National food congress. (XXXVIII—26-3-70), 136.
- National Service Corps. (XXXVI—27-2-70) 92-93.
- Nationalisation of coking coal mines. (XL—4-5-70), 146-47.
- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.

**LASKAR, SHRI N. R.—Contd.**

- Nationalisation of Sugar Industry in U. P. (XXXVI—26-2-70), 96-97.
- Nepal's allegation against Indian regarding Transit facilities. (XXXIX—8-4-70), 91.
- New Formula for entry of Kenyan Indians in U. K. (XXXIX—8-4-70), 90-91.
- Officer of supply of Crude Oil at 1.26 per Barrel to Cochin Refinery. (XXXIX—6-4-70), 112.
- Out-flow of foreign Exchange by the Foreign Companies operating in India. (XXXVI—2-3-70), 112-14.
- Outstanding Amount of Arrears of Income-tax. (XXXIX—6-4-70), 113-14.
- Overhauling of Primary Education system. (XXXVII—13-3-70), 116-17.
- Pak President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 8.
- Pakistan threat to boycott Jeddah meet on India participation. (XXXVIII—25-3-70), 1-8.
- Panel to advise on Industrial prices. (XXXVI—24-2-70), 58.
- Postponement of Bye-elections to Parliament and State Assemblies. (XXXVI—24-2-70), 60-62.
- Power Plant for N. E. F. A. (XXXVI—25-2-70), 70-71.
- Price support programme for crops other than foodgrains. (XXXVIII—26-3-70), 50-51.
- Prime Minister's assurances re. Additional Refining capacity and Petro-Chemical Complex in Assam. (XXXIX—8-4-70), 37.
- Problem of drainage congestion in Cauvery Delta in Tamil Nadu. (XXXVII—11-3-70), 99-100.
- Problems re: International Tourism discussed at Tahiti Islands. (XL—1-5-70), 5-6.
- Programme for raising Productivity Level. (XXXVII—17-3-70), 57-58.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Proposals for Annual Auction of Cut and Polished Diamonds and Semi precious Stones. (XXXIX—13-4-70), 107-08.
- Proposal for revision of collaboration agreement with Burmah Oil Company vis-a-vis Oil India Ltd. (XXXIX—13-4-70), 12-14.

LASKAR, SHRI N. R.—*Contd.*

- Purchases of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Purchase of machinery from U. S. S. R. for setting up coal-based fertiliser Plants. (XXXVIII—30-3-70), 124.
- Raids by Naxalites on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Railway accident between Agrapara and Sodpur stations. (Eastern Railway). (XLI—5-5-70), 19-22.
- Reaction of Penicillin. (XXXIX—6-4-70), 111-12.
- Recommendations of study group on coal industry. (XXXVI—23-2-70), 74-77.
- Recruitment for Delhi Police. (XLI—15-5-70), 41-42.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refixation of seniority of Class I and Class II Officers of Central Water and Power Commission. (XL—29-4-70), 173-74.
- Refugees from foreign Countries settled in India. (XXXVII—12-3-70), 113-14.
- Reorganization of Council of Scientific and Industrial Research. (XXXVIII—3-4-70), 102.
- Report of Commissioner of Railway Safety (XL—28-4-70), 119.
- Report of committee on the working of Co-operatives. (XXXVIII—2-4-70), 86.
- Report of enquiry on suburban train accident near Parel, Bombay (Central Railway). (XL—21-4-70), 94-95.
- Report of manganese ore to West European countries. (XXXVII—18-3-70), 78-79.
- Report of Reserve Bank of India on currency and finance. (XXXVII—16-3-70), 39-41.
- Representation re. recommendations of working group on pay scale of Delhi University teachers. (XL—24-4-70), 80.
- Request of Rajasthan Government to other States for production of Coarse Grains. (XXVIII—2-4-70), 95.
- Resumption of aid to private sector by West German Government. (XL—4-5-70), 85.
- Review of Rehabilitation of East Pakistan Refugees in West Bengal. (XXXIX—9-4-70), 86-87.
- Review of orders issued by West Bengal Home Minister during the United Front Rule. (XLI—8-5-70), 111.

LASKAR, SHRI N. R.—*Contd.*

- Revolving fund of Rs. 225 Crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Sale of goods at Expo, 70 in Osaka (Japan), (XLI—13-5-70), 22.
- Scarcity conditions in Gujarat. (XXXVI—26-2-70), 97-99.
- Scheme for encouragement to Talented Student in Sports and Games. (XXXIX—10-4-70), 72.
- Scholarship Scheme for students going abroad. (XXXVIII—24-3-70), 40-41.
- Seizure of Chinese currency in Gauhati. (XXXVIII—3-4-70), 74-75.
- Seizure of foreign goods near Bulsar. (XLI—11-5-70), 118.
- Seizure of old in Bombay. (XXXVII—16-3-70), 127-28.
- Seminar on Minorities in Nation building. (XL—1-5-70), 92-93.
- 28th Session of All India Trade Union Congress held in Guntur. (XXXVI—26-2-70), 96.
- Setting up of a Central Research Institute of Homocopathy. (XL—27-4-70), 38-39.
- Setting up of fertilizer plant in Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of Modern Component Testing Unit at Bangalore. (XL—22-4-70), 119.
- Setting up of a Plant in North India for manufacturing Potato Flour. (XXXVI—26-2-70), 99-100.
- Setting up of project and camps for eye operations. (XL—4-5-70), 147.
- Setting up of Steel Plants in Foreign Countries. (XXXVI—24-2-70), 59.
- Shift in Foreign Policy. (XXXVI—25-2-70), 74-75.
- Shifting of Industries by the Birlas from West Bengal. (XXXVIII—24-3-70), 71-72.
- Sixth All-India Language Convention. (XL—1-5-70), 93.
- Small Car Project. (XXXVI—24-2-70), 1-8.
- Soviet Embassy's request for completion of Trivandrum Cultural centre building. (XLI—6-5-70), 100-01.
- Soviet reaction to Indo-China conflict. (XLI—13-5-70), 104.



**LASKAR, SHRI N. R.—Contd.**

Speech by Shri Naval H. Tata regarding unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70), 89-90.

Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.

Statement by Chairman, Air India regarding development of Tourist Industry. (XXXVI—27-2-70), 78-79.

Strike by employees of Air India Region. (XXXVII—9-3-70), 149.

Subsidy to boost up export for Engineering Goods. (XL—22-4-70), 82.

Subsidy for setting up of hospitals by people in Rural Areas. (XXXVII—30-3-70), 126.

Suggestions by British Economist on efforts to make small farming successful. (XXVIII—2-4-70), 32.

Suggestions for changes in Operational Procedures on National Development Council. (XXXVIII—25-3-70), 73-74.

Survey of demands of Engineering goods for export to European Market. (XXXVII—25-3-70), 83-84.

Supply of Arms to Indonesia by India. (XL—22-4-70), 181.

Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.

Survey of Hotel Accommodation in India by Indian Institute of Management, Ahmedabad. (XL—1-5-70), 93-94.

Survey for rail line between Bombay and Goa via Ratnagiri. (XXXVIII—24-3-70), 213-24.

Survey of unemployment by D. G. E. & T. (XXXIX—16-4-70), 81.

Taking over of textile mills. (XLI—13-5-70), 94.

Talks on sale of Soviet Coastal tankers and cargo ships to India. (XLI—15-5-70), 191.

Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.

Target and Self-sufficiency in Foodgrains. (XXXIX—9-4-70), 85-86.

Tariff Commission's Recommendations Re. Alcohol Price Structure. (XXXIX—6-4-70), 81-82.

Tariff Commission's Recommendations regarding drug Industry. (XXVIII—30-3-70), 126.

Technical Know-how from U. S. A. (XXXIX—7-4-70), 77-79.

**LASKAR, SHRI N. R.—Contd.**

Ten rupee Mahatma Gandhi Commemorative coin. (XLI—18-5-70), 209.

Tension over Assam-Nagaland Boundary in Subsagar District. (XXXIX—10-4-70), 103.

Tractors allotted to J. & K. State and sold in Punjab in Black market. (XXVIII—2-4-70), 86-87.

Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.

Trade with Cuba. (XL—29-4-70), 41.

Transfer of central of U. S. Libraries to India (XLI—20-5-70), 109-10.

Unearthing of a Bomb manufacturing factory in West Bengal. (XXXVIII—3-4-70), 159.

Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.

Unpacked X-Ray plant lying in a local hospital. (XLI—11-5-70), 118-19.

Unreported cases of crime. (XLI—8-5-70), 110.

Utilisation of additional capacity created for Barauni Refinery. (XXXIX—14-4-70), 29-38.

Utilisation of services of officers managing the Government Estates. (XLI—18-5-70), 85.

Visit by a group of Soviet Artists. (XL—1-5-70), 92.

Visit by Soviet Vice-Chairman to India to review the working of Soviet Aided Plants. (XXXVIII—24-3-70), 214-15.

Visit by U. A. R. Minister for Tourism to India. (XXXVIII—24-3-70), 136-37.

Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.

Use of Consultancy services of Administrative Staff College, Hyderabad. (XXXVII—9-3-70), 149.

Visit of Delegation from West Germany to assess fertilizer needs of the Country. (XXXVI—23-2-70), 154-55.

West German proposal to collaborate in T. V. expansion in India. (XXXIX—16-4-70), 31.

Wheat production. (XXXVII—5-3-70), 103-04.

Writing off of Tax Arrears against Shri Haridas Mundhra. (XXXIX—20-4-70), 23-28.

D. G. 1970-71 Min. Irr. & Power. (XXXIX—9-4-70), 193-96.

**LAXMI BAI, SHRIMATI :**

D. G., 1970-71: Min. Ed. & Y. S. (XL—21-4-71). 253-59. Min. H. A. (XXXVIII—2-4-70), 283-87.

General Budget, 1970-71 General discussion. (XXXVII—11-3-70), 301-10

Telengana Problem. (Dis.) (XLI—18-5-70), 326-33.

**LIMAYE, SHRI MADHU:**

Abolition of Special privileges enjoyed by I. C. S. officers. (XXXVIII—3-4-70), 32-33.

Accident to I. A. C. Plane at Patna Airport. (XXXVII—13-3-70), 135-36.

Advance increment to Hindi Stenographers in A. I. R. (XXXVI—26-2-70), 111-12.

Advances to Holders of shares and debentures by Nationalised Banks. (XXXVII—9-3-70), 360.

Advertisement of Contraceptives. (XXXV—III—30-3-70), 77.

All India Coordinated Policy on prices of Agricultural Commodities. (XXXVI—26-2-70), 108-10.

All India released Emergency Commissioned Officer's Association. (XXXVIII—1-4-70), 113.

Alleged connections between Coal Mining Companies and Government Servants, etc. in Haldia-Barauni Pipe Line Case. (XXXIX—20-4-70), 212-13.

Alleged disparities in States Plan Outlays. (XXXVI—25-2-70), 53-54.

Alleged leakage of Information regarding supply of arms by U. S. S. R. to India. (XXXVII—11-3-70), 116.

Alleged Discriminatory Policies in favour of State Bank of India. (XXXVIII—30-3-70), 164.

Alleged violation of Foreign Exchange Regulations by Shri S. P. Dewan of UNESCO, New Delhi. (XXXIX—6-4-70), 144.

Amount advanced by Nationalised Banks on Shares and Debentures of different Companies. (XXXVI—2-3-70), 160-61.

Application of State Rent Control Acts to Cantonments. (XXXVII—4-3-70), 148.

Appointment of Shri N. S. Rao as Commission of Inquiry in Haldia Barauni pipeline Case. (XXXIX—20-4-70), 214-15.

Approval of final draft of Fourth Plan by Parliament. (XLI—13-5-70), 146.

**LIMAYE SHRI MADHU—Contd.**

Assurance to Parliament regarding policy of Bank nationalisation. (XXXVII—16-3-70), 138-39.

Padma Vibhushan to Shri Modi. (XXXVII—13-3-70), 99-100.

Ban on appointment of Judges to Political Offices. (XXXVII—13-3-70), 82.

16 bodies found near Sripur Colliery in Assansol (West Bengal.) (XXXIX—10-4-70), 1.

Brain-Drain. (XXXVI—27-2-70), 88-91.

Branches opened and Deposits Collected by Nationalised Banks. (XXXIX—6-4-70), 139.

Buffer stock of sugar for current season to narrow down fluctuations. (XXXVIII—26-3-70), 70.

Century Spinning and Manufacturing Co. Ltd. (XXXVII—17-3-70), 7-17.

Chhoti Sadari Gold Case. (XXXVI—27-2-70), 31-32.

Civilian Defence Employees facing charges in connection with 19th September, 1968 strike. (XXXVI—25-2-70), 119-20.

Clash between Indian Security Force and Rebel Nagas at Okha and Kohima (XLI—5-5-70), 40-41.

Clearance sought by Companies for Appointment of full-time Managing Directors and their Remuneration. (XL—28-4-70) 50.

Collapse of Air India Building at Santa Cruz Airport. (XXXVII—13-3-70), 134-35.

Compulsory 10 per cent exports by Indian concerns. (XXXIX—8-4-70), 123.

Condition of trains on Main and Loop lines (Eastern Railway). (XXXVI—24-2-70), 174.

Conference of Governors. (XXXVIII—13-3-70), 52-53.

Conference on Legal Aid held in New Delhi. (XL—28-4-70), 30-39.

Construction of Muri Gram Bridge (XL—28-4-70), 117.

Corruption charges against airlines Officer on loan to Nigeria. (XXXVI—27-2-70), 91-92.

Decision of Chandigarh issue and other inter-State disputes. (XXXVIII—24-3-70), 126-28.

Declaration of Bans for caste as scheduled caste. (XL—28-4-70), 62.

## LIMAYE, SHRI MADHU—Contd.

- Demands by All-India Bank Employee's Association. (XXXVIII—30-3-70), 167.
- Deployment of C. R. P. and B. S. F. in States. (XXXVII—13-3-70), 19-25.
- Direct advances to Agriculturists by the Public Sector Banks. (XXXVIII—30-3-70), 165.
- Direction to Banks for credit to small farmers and self-employed persons. (XXXVI—23-2-70), 140-42.
- Effect of fertilizer levy on its consumption (XXXVI—26-2-70), 42-43.
- Election campaigning over All-India Radio. (XXXVII—12-3-70), 59-60.
- Employees involved in September 19, 1968 Strike. (XXXVI—24-2-70), 171-73.
- Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 29.
- Expansion of automobile Units in private Sector. (XXXVII—17-3-70), 67-68.
- Existence of evils of Bagar Forced Labour and Mortgaging of Children. (XXXVI—3-3-70), 87-88.
- Expenditure incurred on advertisement by firms. (XLI—19-5-70), 29.
- Extension to Commission on Inquiry in Haldia-Barauni Pipe Line Case. (XXXIX—20-4-70), 211-12.
- Fall in the prices of Raw Jute. (XXXVII—4-3-70), 148-49.
- Fall in price of Sugarcane and Gur. (XXXVI—26-2-70), 110-11.
- Functions of Land Tanks. (XXXIX—6-4-70), 139-40.
- Getting over ban on political donation through "Souvenirs". (XXXVI—24-2-70), 170.
- Grievances of Indian Journalists' Federation. (XXXVI—5-3-70), 52-53.
- Haldia-Barauni Pipeline. (XXXIX—20-4-70), 213.
- Harsh Treatment to Coloured Immigrants in U. K. (XXXVII—4-3-70), 92-93.
- Impact of price of fertiliser on production of rice. (XXXVI—26-2-70), 107-08.
- Implementation by Govt. 10-point A. I. C. C. Programme. (XXXVI—2-3-70), 161-62.
- Import and distribution of vegetable oils (XXXVIII—26-3-70), 114-15.
- Import into India of third Country products through Nepal. (XXXVI—25-2-70), 118.

## LIMAYE, SHRI MADHU—Contd.

- Import of ready made Garments from Nepal. (XXXVII—18-3-70), 140-41.
- Indian foreign trade team to Burma (XXXVIII—25-3-70), 85-86.
- Indo-Soviet differences on designing agency of Bokaro Steel Plant. (XXXVII—10-3-70), 138.
- Installation of pumping sets for irrigation purposes in Bihar. (XXXVII—5-3-70), 76-77.
- Instructions issued by Principal, Regional College, Bhubaneswar prohibiting discussion with M. Ps. (XXXVIII—24-3-70), 38-39.
- Labour Problem in Farakka Barrage. Project. (XXXVII—18-3-70), 32.
- 'Lead Bank' scheme. (XLI—18-5-70), 8.
- Letter from a M. P. regarding soaring price of paper. (XXXVIII—31-3-70), 99.
- Licence to Jaipuria of Kanpur for setting up of fibre plant in Rai Bareilly and textile mill at Mau in Azamgarh. (XXXVII—16-11-70), 83-84.
- Lifting of Restriction/Ban on Import of Ready Made Garments. (XXXIX—8-4-70), 43.
- Loss to Bokaro Steel Plant. (XXXVIII—24-3-70), 317.
- Lottery Scheme for providing Houses (XXXVII—16-3-70), 22-27.
- Low production of 15 and 20 Deniers Yarn (XXXVIII—1-4-70), 112.
- M. Ps. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 13.
- Malpractices by UNESCO Mission in India. (XL—27-4-70), 49.
- Mica Exports and Wages of Worker Mica Industry. (XXXVIII—2-4-70), 43.
- Meeting of non-aligned countries. (XXXVII—11-3-70), 116-17.
- Memorandum from Rickshawalla's Association, Hyderabad. (XXXVIII—30-3-70), 39.
- Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVIX—4-3-70), 146-47.
- Monthly releases of heavy sugar and its export production since 1967. (XXXIX—16-4-70), 140.
- Mysore-Maharashtra border dispute. (XXXVII—9-3-70), 248.

## LIMAYE, SHRI MADHU—Contd.

- Nationalization of private Oil Companies. (XXXVI—23-2-70), 28-29.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 14.
- New Building for postoffice at Sangrampur, Bihar. (XXXVII—5-3-70), 137-98.
- New remuneration and prerequisites fixed by Bombay Oxygen Corporation Ltd., (XL—21-4-70), 40-41.
- Nuclear non-proliferation treaty between Rumania and West Germany. (XXXVI—111-3-70), 46.
- Over-Invoicing and Under-Invoicing of Exports. (XXXIX—20-4-70), 10-11.
- Panel of Telephone supervisors for promotion to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 6.
- PL-480 funds. (XXXVII—9-3-70), 62.
- Payment of Commission by M/s Synthetics and Chemicals Ltd. to M/s Kilachand Devchand and Co. Pvt. Ltd. (XXXVIII—24-3-70), 80-81.
- Plant for increasing Steel production (XXXVII—10-3-70), 154-55.
- Powers of Prime Minister. (XXXVI—27-2-70), 61-62.
- Production and Price of Vanaspati Ghee. (XXXIX—9-4-70), 78.
- Prevention of Communal trouble in States. (XXXVII—9-3-70), 258.
- Price of free market sugar and levy sugar. (XXXIX—16-4-70), 139.
- Price of Nylon Yarn. (XXXVII—18-3-70), 141-42.
- Proposal for Indo-Ceylonese power Grid. (XXXVII—4-3-70), 128.
- Raising the amount for Revolving fund oil Rs. 200 crores and its distribution. (XL—27-4-70), 189.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Reinstatement of Central Government Employees. (XXXVI—27-2-70), 87-88.
- Release of Nylon Yarn by S. T. C. during 1969. (XXXVIII—1-4-70), 52.
- Remuneration of Directors of Companies. (XXXVI—3-3-70), 34-35.
- Remuneration of whole-time Directors. (XXXIX—7-4-70), 44-45.

## LIMAYE, SHRI MADHU—Contd.

- Remuneration of whole-time Directors in Baroda Rayon Ltd. (XXXVIII—31-3-70), 98.
- Remuneration of whole-time Director in Bombay Oxygen Corporation Ltd., (XXXVIII—31-3-70), 98.
- Remuneration of whole-time Directors in Indian Vegetable Ltd., and Gokak Mills. (XXXVIII—31-3-70), 46.
- Representation of Bank's Employees on the Management of Nationalised Bank. (XXXVI—23-2-70), 142.
- Request of Shri L. K. Jha to relinquish office of Governor, Reserve Bank of India. (XXXIX—6-4-70), 52.
- Reserve Bank of India circular to nationalised banks re: Profit and Loss Accounts for 1969. (XXXVII—16-3-70), 137-38.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 12.
- Revised Scheme of setting up of Fertilizer Plant at Mithapur by Tatas. (XL—27-4-70), 188-89. ¶
- Rise in price of paper. (XXXVIII—31-3-70), 17.
- Rise in the prices of Nylon Yarn. (XXXVI—25-2-70), 120-22.
- Rise in prices of paper after decontrol. (XXXIX—7-4-70), 113-14.
- Rise in price of Steel. (XXXVI—24-2-70), 174-75.
- Rupee trade between India and Yugoslavia (XXXVIII—1-4-70), 99.
- Salary and perquisites amenities of the Governor, Reserve Bank of India and Chairman of State Bank of India etc., (XXXVII—16-3-70), 137.
- Sale of polythene by Asian Cables. (XXXVII—10-3-70), 153-54.
- Savings Banks Deposits of Nationalised Banks. (XXXIX—6-4-70), 138-39.
- Seizure of Hashish meant for smuggling into U. S. A. (XXXVII—16-3-70) 11-13.
- Self-sufficiency in cotton. (XXXVII—12-3-70), 138-39.
- Selling of National Rayon shares by L.I.C. to Kapadias. (XXXVI—23-2-70), 143-44.
- Setting up of Naphtha Cracker Plant by Petro-Chemical Corporation Ltd., Baroda with British Collaboration. (XL—27-4-70), 188.

**LIMAYE, SHRI MADHU—Contd.**

- Share price paid to Sahu Jains. (XXXVI—24-2-70),
- Shares of foreigners in Foreign Firm in India. (XXXVIII—24-3-70) 8-9.
- Sharing of expenditure incurred on Prime Minister's tour of Uttar Pradesh. (XXXVI—27-2-70), 11-13.
- Shortage of coins in districts of Indore Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 27-34.
- Solution of Telegana Problem. (XXXVIII 24-3-70), 106-07.
- Statehood for Assam Hills. (XXXVI—27-2-70), 22-23.
- Statement by Minister of Tourism and Civil Aviation regarding a retired pilot of I. A. C. (XXXVII—29-3-70), 251.
- Statement by Shri S. A. Dange regarding formation of Mini-front Governments. (XXXVIII—3-4-70), 106.
- Stoppage of Mughalsarai-Howrah passenger train at Narganjo Station. (XXXV—III—24-3-70), 316.
- Subsidisation of losses of the new branches of the State Bank of India. (XXXVII—16-3-70), 46-48.
- Suit by Shri Madhu Limaye for damages. (XXXVII—13-3-70), 107.
- Supply of sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 36-46.
- Talks with other countries on jute and cotton textiles. (XXXVIII—25-3-70), 44-45.
- Telco strike in Jamshedpur. (XXXVII—5-3-70), 139.
- Telephone Exchanges at Sangrampur and Agarganj Bihar. (XXXVII—5-3-70), 138.
- Temporary teachers of Rajasthan University and its affiliated Colleges. (XXXVII—9-3-70), 250.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- U. P. S. C. Examination for Section Officers. (XXXVII—9-3-70), 249.
- Utilisation of additional capacity created for Barauni Refinery. (XXXIX—14-4-70), 29-38.
- Variation in the policy of release of sugar (XXXIX—16-4-70), 49.
- Wage Board for Mica Industry. (XXXVIII—2-4-70), 142-43.

**Debates**

- Application of Orissa Preventive Detention Act to Manipur by passing authority of Parliament (C.A.). (XLI—8-5-70), 160-66, 168.
- Appointment of advisers to West Bengal Governor. (XL—21-4-70), 206-07.
- Appropriation Bill, 1970 Consid. (XXXVIII—25-3-70), 269-71.
- Appropriation (Vote on Account) Bill, 1970. Consid. (XXXVII—18-3-70), 259-68.
- B. O. H. (XXXVI—27-2-70), (XLI—8-5-70), 170. (XLI—15-5-70), 205-06.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970, Int. (XXXVI—27-2-70), 223-27. Consid. cl. (XXXVIII—24-3-70), 505-10, 542-45, 607, 612-15, 635-37.
- Beating by police of some M. Ps. and S.S.P. demonstrators on 6-4-70, (Matter under Rule 377). (XL—25-4-70), 320-25.
- Central Silk Board (Amendment) Bill : Consid. (XLI—20-5-70), 237-40.
- Central Universities (Students Participation & Bill : Opinion. (XLI—7-5-70), 204-05.
- Civil Liberties Commission Bill : Int. (XLI—8-5-70), 213.
- Constitution (Amendment) Bill (Amendment of Article 16, 19 etc.) Int. (XL—24-4-70), 239.
- Constitution (Amendment) Bill ; 1967 (Amendment of Article 164) by Shri P. K. Deo. Consid. (XLI—8-5-70), 261-63, 265-66.
- Constitution (Amendment) Bill. 1967 (Omission of Article 314) by Shri Madhu Limaye consid. (XXXVII—13-3-70), 349. (XXXVIII—26-3-70), 363-79, (XL—28-4-70), 312-13.
- Constitution (Amendment) Bill, 1970 (Substitution of Article 15, Amendment of Article 320 and Omission of Article 335) Int. (XXXVIII—26-3-70), 350.
- Constitution (24th) Amendment Bill. Int. (XLI—18-5-70), 271-72.
- Delhi Police (H. A. H. Dis.) (XXXVI—25-2-70), 337-39.
- D. G. 1970-71 Min. Ind. Dev. & Int. Trade. (XXXIX—16-4-70), 222-32.
- Demands per Grants on Account, 1970-71, (XXXVII—17-3-70), 358-60.
- Development in Cambodia. (C.A.) (XXXVIII—26-3-70), 274-76.

LIMAYE, SHRI MADHU—*Contd.*

- Election to the Bihar Legislative Council (C.A.) (XL—24-4-70), 184-98.
- Finance Bill, 1970. Int. (XXXVI—28-2-70), 4-7.
- Foreign Aid (Maintenance of Account Bill—withdrawn by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-70), 315-19.
- Free Legal Aid Bill, Int. (XXXVII—13-3-70), 348.
- Manipur Budget 1970-71, Presentation. (XXXVII—16-3-70), 253.
- Meeting of Bangla Congress leaders with Home Minister and Prime Minister. (C.A.) (XXVIII—16-3-70), 237-41.
- Mother's Lineage Bill, 1970. Int. (XXXVI—27-2-70), 315.
- Mysore-Maharashtra Border Dispute (C.A.) (XXXVI—2-3-70), 290-39.
- Obituary Reference—Death of Shri Jaipal Singh. (XXXVIII—20-3-70), 6-8.
- Personal Explanation by. (XXXVII—4-3-70), 206-07. (XL—29-4-70), 266-68.
- Petroleum (Amendment) Bill. Motion to pass, as amended. (XLI—7-5-70), 219-21.
- Political Development in Punjab (St.) (XXXVIII—26-3-70), 280.
- Procedure followed by West Bengal Governor in regard to formation of Government. (C.A.) (XXXVIII—24-3-70), 389-96.
- Prorogation of J. & K. Legislature. (C.A.) (XXXVII—17-3-70), 208-10.
- Prorogation of Jammu and Kashmir Legislature. (St.) (XXXVII—13-3-70), 350. (XXXVII—16-3-70), 254-57.
- Publication of a defamatory letter in the Hindustan Times Re. Shri Madhu Limaye etc. (XXXIX—20-4-70), 356-57.
- Re: Adjournment of Haryana Assembly. (XXXVI—2-3-70), 264-68.
- Re: Ballotting of Private Members' Bill : (XXXIX—10-4-70), 339-40.
- Re: Industrial Licensing Policy. (XXXVII—18-3-70), 2,0-29.
- Re: position of Minister who is not a Member of either House. (XXXVIII—3-4-70), 1-6.
- Re: Privy Purses and Adjournment of Haryana Assembly. (XXXVI—28-2-70), 1-2.

LIMAYE, SHRI MADHU—*Contd.*

- Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M) (XLI—19-5-70), 234-41.
- Reported clash over forcible occupation of land in West Bengal. (C.A.) (XLI—5-5-70), 167-69.
- Reported continuance of Supply of Indu-Water to Pakistan after expiry of Treaty. (C.A.) (XXXVIII—1-4-70), 164-65.
- Reported protest by Federation of All India Foodgrain Dealers Association against the move to nationalise wholesale trade in food grains (C.A.) (XXXIX—14-4-70), 174-78.
- Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M. Ps. (XL—22-4-70), 244-47.
- Reported Resignation of Shri Mohan Kumaramangalam from the Board of Bannet Coleman and Co. (C.A.) (XLI—20-5-70), 182-83.
- Representation of the People (Amendment) Bill: (Insertion of new sections 77A & 168A) Int. (XXXIX—10-4-70), 280-81.
- Right to Property (Res.) (XXXIX—17-4-70), 297-302.
- Stay Order by Certain High Courts on Government decision for fixing low price of sugar (C.A.) (XXXVIII—2-4-70), 183-89.
- Supreme Courts Notice to certain M. Ps. (Q.P.) (XXXVIII—3-4-70), 218-22.
- University Grants Commission (Amendment) Bill. Motion to pass. (XLI—15-5-70), 243-45.
- Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 214-21, 223.

## LOBO PRABHU, SHRI

- Abolition of special privileges enjoyed by I. C. S. Officers. (XXXVIII—3-4-70), 31-32.
- Accumulated stock of fertilizer. (XXXV—II—5-3-70), 89-90.
- Aerial spraying by aircraft according to capacity available. (XLI—14-5-70), 83-84.
- Allotment of cars to M. Ps. (XLI—19-5-70), 81-82.
- Allotment of plots to M. Ps. in South Delhi. (XLI—11-5-70), 198.
- Allotment of vacant Government land to persons displaced from land acquired for Hassan Mangalore Railway line. (XLI—5-6-70) 162.

L. B. PRABHU, SHRI—*Contd.*

- Additional income-tax Commissioner (XLI—18-3-70), 83.
- Amount spent by State Bank and Nationalised Banks on Advertisements. (XL—4-5-70), 58.
- Appointment in public sector enterprises. (XXXVII—16-3-70), 205-07.
- Appointment of Director of Indian Institute of Public Administration. (XL—1-5-70), 55-56.
- Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj System. (XXXVII—12-3-70), 93-94.
- Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70) 5.
- Attack on Leader of Opposition in Lok Sabha. (XXXIX—17-4-70), 151-52.
- Balanced Development of different regions of Mysore State. (XXXVIII—1-4-70), 157.
- Ban on sale of harmful colours used in food adulteration. (LXI—11-5-70), 69-70.
- Bank loans in Chattisgarh. (XLI—11-5-70), 224-25.
- Black listing of firm supplying water in place of Tetracycline. (XL—4-5-70), 199-200.
- Capacity and production of Steel Plants. (XL—28-4-70), 148.
- Ceiling on Urban Property. (XXXIX—20-4-70), 229-30.
- Change in procedure by Hindustan steel re fixed deposits against supplies to small scale industries. (XLI—5-5-70), 60-61.
- Change in the timings of Grand Trunk Express. (XXXII—3-3-70), 206-07.
- City sullage main cause of water Pollution in Delhi. (XLI—18-5-70), 99.
- Claims pending for settlement. (XLI—11-5-70), 172-73.
- Clearance by Centre for their Dam in Punjab. (XL—22-4-70), 33.
- Conscription of doctors and engineers (XLI—15-5-70), 95-96.
- Construction of quarters for P & T staff at Mangalore. (XXXIX—16-4-70), 137.
- Construction of Quarters for P. & T. Staff at Mangalore. (XXXVII—3-3-70), 199-200.
- Conversion of loans into equity shares. (XL—27-4-70), 210-13.

L. B. PRABHU, SHRI—*Contd.*

- Cost of acquiring and running Foreign Cultural Centres by Government. (XLI—6-5-70), 71.
- Cost of rail way saloons and annual maintenance. (XL—21-4-70), 172-73.
- Creation of new posts of officers in Ministries. (XLI—8-5-70), 43.
- Credit for Agricultural Commodities. (XXXIX—20-4-70), 234-35.
- Doteline for disposal of Audit Objections. (XL—4-5-70), 201.
- Dadlock between India and Yugoslavia, over the purchase of Tankers. (XXXVII—18-3-70), 4.
- Dearness Allowance to Pensioners. (XX XIX—13-4-70), 204-05.
- Decline in capital raised by companies (XXXVII—10-3-70), 213-14.
- Defective D. T. U. buses. (XL—1-5-70), 183-84.
- Delay and discourtesy shown at registration counter of Eastern Court Post Office, New Delhi. (XL—23-4-70), 196.
- Delay in delivery of Dak in Delhi and other places. (XLI—14-5-70), 111-12.
- Delay in Application of Bonus Act to Beedi Workers. (XL—23-4-70), 188-89.
- Delay in finalising Financial Plan of Malabr Chemicals and Fertilisers. (XXXIX—20-4-70), 197-98.
- Delay in installation of transmitters in Rajkot and Calcutta. (XLI—14-5-70), 159-60.
- Delay in issue of certificates in regard to Indian Employees in U. K. (XL—29-4-70), 151-52.
- Delay in permission for transfer of I.B.M. Factory from Bombay to Bangalore. (XL—29-4-70), 78-79.
- Deletion of Rule 5(7) of Mysore Motor Vehicles Rules, 1963 re period of training of drivers. (XXXIX—17-4-70), 163.
- Delicensing of industries. (XLI—5-5-70) 165-66.
- Demands of Primary and Secondary School Teachers. (XXXIX—17-4-70), 14-15.
- Development of roads in Mining areas of Khudremukh, Mysore. (XL—27-4-70), 230.
- Difference in cost of production and factory price of sugarcane in Haryana. (XL—30-4-70), 63.

B. PRABHU, SHRI—*Contd.*

- Different colours for railway coaches and amenities on railway platforms. (XL—21-4-70), 179-80.
- Disposal of cases in Courts. (XXXVIII—24-3-70), 236-37.
- Educative films. (XLI—7-5-70), 67-68.
- Educational concessions to children denied by Government of Mysore. (XL—27-4-70), 209.
- Elective representation of youth in rural areas. (XLI—7-5-70), 144-45.
- Employment-oriented Plans. (XXXVII—4-3-70), 194-95.
- Employment potentials of Fourth Plan. (XLI—6-5-70), 43-44.
- Employment potential of Revised Fourth Plan. (XXXVII—4-3-70), 196.
- Engineer responsible for designing Hangals at Palam and Santa Cruz airports (XLI—8-5-70), 140.
- Entry of police into educational institutions in West Bengal. (XLI—8-5-70), 10.
- Establishment of service station for tractors in Jalaun district. (XL—3-4-70), 87-88.
- Existing capacity and future requirements of dredgers. (XLI—15-5-70), 160-61.
- Existing capacity and future Requirements of Dredgers. (XXXIX—17-4-70), 177-78.
- Expansion of Indian Shipping. (XXXIX—10-4-70), 17.
- Export of cashew nuts to X. S. S. R. (XLI—13-5-70), 112.
- Fall in imports. (XLI—6-5-70), 7.
- Export of Monkeys. (XLI—13-5-70), 72.
- Family planning programme. (XLI—18-5-70), 81.
- Fencing of platforms and measures to check ticket less travelling. (XXXIX—14-4-70), 151.
- Footpaths on railway culverts and bridges on Hassan railway line in South Kanara Mangalore district. (XLI—19-5-70), 151-52.
- Graduates of Patna Medical College, Patna found unfit in U.K. (XXXIX—20-4-70), 105-06.
- Grant of exploratory licence to Oil India Ltd. over an additional area of Assam and NEFA. (XLI—1-5-70), 207-08.
- Grant of full travelling and daily allowances to officers using Railway Saloons. (XXXIX—7-4-70), 51-52.

L. B. PRABHU, SHRI—*Contd.*

- Haladi irrigating scheme ignored during the last three Plans. (XXXVII—4-3-70), 196-97.
- Higher cost of electricity to consumers by use of indigenous thermal sets. (XLI—20-5-70), 169-70.
- Holding of test for admission to sixth and ninth classes in Delhi. (XLI—8-5-70), 155.
- Idle capacity of agricultural aircraft for spraying (XL—30-4-70), 196-37.
- Import substitution efforts by Small Scale Industries. (XL—21-4-70), 26-27.
- Increase in coal prices. (XXXVII—16-3-70), 164-65.
- Increase in food charges in Asoka Hotel, New Delhi. (XL—24-4-70), 176.
- Increased provision for rural programme (XXXVIII—1-4-70), 66.
- Insanitation caused by outflow of Septic Tanks at Surathkal Regional Engineering College, Mangalore. (XXXVII—9-3-70),
- Land acquisition for construction of new P. & T. office at Mangalore. (XLI—7-5-70), 135, 155-56.
- Landless Unemployed. (XL—23-4-70) 11-12.
- Legislation on common law of acquisition of land (XLI—7-5-70), 154-55.
- Looting of passengers in Kumaun Express. (XXXIX—14-4-70), 7-12.
- Lower percentage of first class graduates joining Indian Administrative Service. (XL—24-4-70), 177.
- Major and Minor irrigation schemes provided in annual and Fourth Five-Year Plan. (XXXVII—11-3-70), 106.
- Malpe Fishing Harbour Project. (XL—23-4-70), 63.
- Mangalore fertiliser Plant project. (XXXVII—9-3-70), 75.
- Methods of early detection of cancer into India. (XLI—11-5-70), 107-08.
- Multiple self printing platform ticket machine installed at Madras. (XLI—19-5-70), 67-68.
- Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 14-15.
- Nationalisation of foreign missionaries (XLI—15-5-70), 71-72.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 14.



**L. B. PRABHU, SHRI—Contd.**

- New method of deep sea fishing at Mandapam and Allepy, Cochin. (XLI—7-5-70), 5.
- New pension rates for ex-soldiers. (XLI—13-5-70), 120.
- Non-availability of Air tickets for Bombay-Mangalore Flight. (XXXVIII—24-3-70), 234-35.
- Non-utilization of bank loan by the State electricity boards. (XLI—13-5-70), 71.
- Micro wave station at Mangalore. (XXXIX—16-4-70), 137.
- Offer from Yugoslavia for development of Malpe Harbour. (XXXVII—9-3-70), 117.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments (XXXIX—13-4-70), 21.
- Payment of 7 per cent Commission by Air India to travel agents. (XL—24-4-70), 55.
- Per capita Consumption of foodgrains in India and in other countries. (XXXVII—12-3-70), 219-20.
- Price of nylon. (XLI—6-5-70), 158-60.
- Production of books by National Book Trust. (XXXVII—9-3-70), 34.
- Production of Consumer goods in Public Sector. (XXXVI—3-3-70), 205-06.
- Provision made by State Governments for Feeder Roads. (XXXVII—9-3-70), 121.
- Provision made for tourist centres in current budget. (XL—1-5-70), 182-83.
- Provision for bridges in South Kanara District. (XXXVII—9-3-70), 122.
- R.B. I. Curb on private Financing Agencies. (XXXIX—20-4-70), 64-65.
- Raising of the minimum liquidity ratio. (XXXVII—16-3-70), 209-11.
- Rates of interest in the nationalised banks (XLI—11-5-70), 171-72.
- Rates and quality of food served on Indian Railways. (XL—28-4-70), 153.
- Road accidents. (XL—24-4-70), 167.
- Reform in Muslim Personal Law, (XLI—5-6-70), 15.
- Replacement of Excise Duty by Sales Tax. (XL—27-4-70), 204-05.
- Reported libellous attack on India in a North Vietnam publication. (XXXVI—25-2-70), 6.

**L. B. PRABHU, SHRI—Contd.**

- Representation by citizen's committee Ullal re repairs of Mangalore Ullal railway bridge. (XLI—19-5-70), 146.
- Representations for increase in pensions to Government employees. (XL—4-5-70), 4-5.
- Reproduction of British Author's books in India. (XL—24-4-70), 174.
- Research on soil fertility problems in intensively cropped areas in Punjab. (XXXVII—5-3-70), 27.
- Reservation of items for Small scale Sector. (XXXVI—3-3-70), 16.
- Restoration of voluntary price control by Vanaspati Industry. (XL—23-4-70), 201-02.
- Return on the private sector investment of L. I. C. (XXXVII—16-3-70), 207-08.
- Returning of used cheques by Banks above Rs. 2,500/- (XXXVII—9-3-70), 397.
- Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 6.
- Sale of drugs through Public sector agencies. (XLI—18-5-70), 82.
- Sale of a Mercedes Car by State Trading Corporation. (XL—29-4-70), 52-53.
- Sale of post cards and Inland Letters. (XXXVII—12-3-70), 174-75.
- Sampling of food on Grand Trunk Express Trains. (XXXVI—3-3-70), 207-08.
- Scheduled for dredging of Mangalore Harbour projects. (XXXVIII—3-4-70) 130-31.
- Seed Distribution. (XXXVII—3-3-70), 200-03.
- Selection grades for teachers in States. (XLI—15-5-70), 70-71.
- Selection of M. Ps. for Radio Talks. (XXXVII—5-3-70), 88-89.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 10-11.
- Shifting of Barrel plant from Sewri to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 22-25.
- Shortage of Transformers in Kerala. (XL—29-4-70), 170.
- Speedy implementation of land reforms vis-a-vis statement of revenue Minister, Mysore. (XXXVII—5-3-70), 229-31.

L. B. PRABHU, SHRI—*Contd.*

- Standing offer of employment. (XLI—14-5-70), 160.
- Statement issued by the Indo-Pakistan Conciliation Group. (XL—22-4-70), 112
- Statement of the Director of Institute for Defence studies about India owning Nuclear Power. (XL—29-4-70), 174.
- Steamer connection between Bombay and Mangalore. (XXXVIII—24-3-70), 237.
- Steel Prices. (XXXVI—3-3-70), 205.
- Surface mail rates for posts cards. (XL—30-4-73), 61-62.
- Surface mail rates for post cards. (XLI—14-5-70), 82-83.
- Surveys for irrigation sources. (XXXVII—11-3-70), 181-82.
- Suspension of Indian Airlines Services due to sit-in-strike by employees. (XXXIX—10-4-70), 147.
- Suspension of work on Hassan-Mangalore Railway line and withholding of payment to contractor. (XLI—12-5-70), 190-91.
- Taking over of textile mills in Maharashtra (XLI—13-5-70), 70.
- Thickness of Steel used in Trawlers built at Mazagon Docks. (XL—23-4-70), 187-88.
- Tourism schemes for Mysore State. (XLI—15-5-70), 72-75.
- Tourist Centre at Karvantha. (XXXVIII—24-3-70), 235-36.
- Trade delegation to Italy. (XXXVII—11-3-70), 4-5.
- Trade talks with Yugoslov Trade Minister. (XXXVIII—1-4-70), 15.
- Travel by Railway Officers' families on metal passes in Saloons. (XLI—12-5-70), 67-69.
- Use of Inspection carriages by Railway officers and I. A. and A. S. Officers working as Deputy Chief Auditors, Chief Auditors on Railways. (XLI—12-5-70), 134-35.
- Use of Railway Saloons by Officers working as Chief Auditors on Indian Railways. (XXXIX—13-4-70) 89-90.
- Use of Saloons by Chief Auditors of Indian Railways. (XLI—18-5-70), 57.
- Use of text books in examinations. (XLI—8-5-70), 141.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 14.

L. B. PRABHU, SHRI—*Contd.*

- Violation of Air space by Pakistan. (XXXIX—8-4-70), 162-63.
- Water supply in rural areas. (XLI—18-5-70), 79.
- Wealth Tax. (XXXIX—20-4-70), 230-31.
- Working group of social security for industrial labour. (XLI—7-5-70), 47-48.
- Working hours of cottage industries emporium at Janpath, New Delhi. (XLI—20-5-70), 159-60.
- Debates*
- Additional Duties of Excise (Goods of Special Importance (Amendment) Bill : Consid. (XXXVI—24-2-70), 341-43.
- Consid. Cl. (XXXVI—24-2-70), 357-58.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill (Consid. Cl.) (XXXVII—24-3-70), 528, 570-75, 597-98, 621-25, 640-41, 654-55, 670-73.
- Calcutta Port (Amendment) Bill : Consid. as passed by R. S. (XXXVIII—31-3-70), 201-05. Consid. Cl. (XXXVIII—31-3-70), 224-26.
- Calcutta Port (Amendment) Ordinance (Res.) (XXXVIII—31-3-70), 301-05.
- Constitution (Amendment) Bill : (Omission of Article 314) by Shri Madhu Limaye. Consid. (XXXIX—10-4-70), 286-92.
- Contingency Fund of India (Amendment) Bill : Consid. (XLI—7-5-70), 233-35.
- D. G. 1970-71. Min. Irrigation and Power. (XXXIX—9-4-70), 245-49.
- Earthquake in Gujrat near Ankleshwar Oilfield. (C.A.) (XXXVIII—25-3-70), 178-79.
- Finance Bill. 1970 consid. cl. (XLI—6-5-70), 198, 208-10, 219, 223, 254-57, 26-264, 270, 283, 292-93, 304, 310, 318-19.
- Petroleum (Amendment) Bill : Consid. Cl. (XLI—7-5-70), 209-11. Motion to pass, as amended. (XLI—7-5-70), 216-19.
- Press Council (Amendment) Bill : consid. cl. (XXXVII—30-3-70), 454-77.
- Motion to pass. (XXXVIII—30-3-70), 483-84.
- Railway Budget, 1970-71 General Discussion. (XXXVII—5-3-70), 279-88.
- Re. Finance Bill, 1970. (XL—1-5-70), 234-35.
- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation. (C.A.) (XXXIX—10-4-70), 220-22.

**L. B. PRABHU, SHRI—Contd.**

Reported resignation of one of the advisers to the West Bengal Governor. (C.A.) (XXXIX—16-4-70), 151-52.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill: consid. (XXXVI—23-2-70), 282-86, Consid. Cl. (XXXVI—24-2-70), 273-74, 278.

Union duties of Excise (Distribution Amendment Bill: Consid. (XXXVI—24-2-70). 303-07.

**M****MADHOK, SHRI BAL RAJ :**

A. I. R. Broadcast on Indianisation, Secularism etc. (XLI—14-5-70), 134-35.

A. I. R. Station for Leh. (XXXIX—9-4-70), 104.

Abolition of social evils among students (XXXVII—9-3-70), 207.

Accord on Birla House. (XXXIX—10-4-70), 32.

Acute shortage of drinking water supply in R. K. Puram, New Delhi. (XLI—18-5-70), 159.

Affiliation of educational Institutions with Jawaharlal Nehru University. (XXXVIII—24-3-70), 37-38.

Agitation in Manipur. (XXXIX—17-4-70), 162.

Alleged irregularities in Delhi Cooperative Tea House Limited. (XLI—7-5-70), 25-26.

Alleged use of Money to influence voting in Elections. (XL—28-4-70), 55.

Allotment of shops in sector VIII of R. K. Puram Market, New Delhi. (XXXVII—16-3-70), 133.

Anti-India Campaign by Pakistan in Arab Countries. (XXXIX—8-4-70), 20-23.

Anticipated water scarcity in Capital. (XL—4-5-70), 79-81.

Appointment of Boundary Commission for Punjab and Harayana. (XXXVI—27-2-70), 132-33.

Appointment of Directors in Heavy Engineering Corporation, Ranchi. (XXXIX—14-4-70), 19-22.

Appointment of Third Pay Commission. (XXXVI—23-2-70), 21.

Archaeological Survey of India. (XXXIX—10-4-70), 23.

**MADHOK, SHRI BAL RAJ—Contd.**

Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 6.

Assistance for Draught-affected Areas of Rajasthan. (XXXVI—26-2-70), 219.

Attack on Audience and non-Muslims by students of muslim univesity during a match between team of Punjab University and Aligarh University. (XXXVII—9-3-70), 243.

Avoiding line and ring railway for Delhi (XXXVIII—24-3-70), 351-52.

Blitz story against cordial Indo-Nepal relations. (XXXIX—16-4-70), 57.

Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII—1-4-70), 18.

Built-up area of the unapproved colonies under D. D. A. (XLI—18-5-70), 25.

Bases required by D. T. U. to meet traffic needs. (XLI—8-6-70), 24.

Bye-elections to Ramgarh, and other Assembly Constituencies in Jammu and Kashmir. (XL—21-4-70), 75-76.

C. B. I. enquiry into a murder case in West Delhi. (XLI—8-6-70), 144.

C. G. H. S. Dispensaries in Delhi. (XLI—18-5-70), 158.

Capacity of Rana Pratap Sagar Dam power Station. (XXXVII—11-3-70) 143-46.

Cases against workers of Hindustan Housing Factory, New Delhi. (XL—27-4-70), 77-78.

Cases committed to Sessions in Delhi. (XXXVII—13-3-70), 143-44.

Central Government Health Scheme Dispensary in Nangal, Kharyan Basti area Delhi. (XXXVII—9-3-70), 407.

Central Reserve Police Personnel residing in Sector II of R. K. Puram. (XXXVI—2-3-70), 96-97.

Civic amenities in J. J. Colonies, Delhi. (XXXIX—20-4-70), 224-25.

Class IV Employees Welfare Association. (XXXVII—9-3-70), 241.

Commonwealth Prime Minister's meeting to be held at Singapore. (XXXVIII—25-3-70), 113.

Complaints regarding subletting of quarters in R. K. Puram, New Delhi. (XXXVII—16-3-70), 212-13.

Conditions of Harijans living in J. J. Colonies and Jhuggi Basties of Delhi. (XXXVII—17-3-70), 170.

**MADHOK, SHRI BAL RAJ—Contd.**

- Construction of Kalyan Mandap or Junj Ghar in R. K. Puram Colony, New Delhi (XLI—11-5-70), 200-01.
- Construction of School on open plot in Sector VIII of R. K. Puram, Delhi. (XL—27-4-70), 125-26.
- Construction of tenements on 40 square yards plots for low income groups by D.D.A. (XL—4-5-70), 101.
- Controversy over decision of additional grant to Super Bazar. (XXXVI—26-2-70), 100-01.
- Cost and utility of wall newspaper published from Delhi. (XXXVIII—26-3-70), 154-55.
- Crime in Delhi. (XXXIX—17-4-70), 161.
- Crime situation in Delhi. (XXXVIII—24-3-70), 125.
- Criminal Tribes living in South Delhi. (XXXVII—17-3-70), 170-71.
- Cure of Cancer through Ayurvedic Treatment. (XXXVIII—30-3-70), 190.
- Damage caused to railway property in Punjab and Harayana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Death of Test Pilot of Hindustan Aeronautics in an Aircrash. (XXXVI—25-2-70), 137-38.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.
- Demand for a Public Library to West Delhi. (XL—24-4-70), 141.
- Demand for books declared obsolete in England. (XXXIX—7-4-70), 28.
- Demonstration by Workers of the Hindustan Housing Factory, New Delhi. (XL—27-4-70), 125.
- Development of Park in Lajpat Nagar. (XLI—11-5-70), 160.
- Development of Public park in Srinivaspuri, New Delhi. (XXXIX—13-4-70), 169.
- Difference in the prices of Cotton Yarn and the prices of Cloth made out of it. (XL—22-4-70), 94.
- Discovery of arms dumps in Jammu and Kashmir. (XLI—8-5-70), 66.
- Discrimination against buddhists in Ladakh. (XXXVIII—3-4-70), 18-19.
- Dispute between workers and Management of Hindustan Housing Factory. (XXXIX—20-4-70), 88.
- Economic anarchy in States hampering internal trade. (XLI—12-5-70), 110-11.

**MADHOK, SHRI BAL RAJ—Contd.**

- Employment potentialities in Public Sector Undertakings. (XLI—14-5-70), 99-100.
- Encroachment by Jhuggi-Squatters on a Plot marked for Maternity Home and Hospital in Rajindernagar, New Delhi. (XXXVI—2-3-70), 95-96.
- Estimates of cost of new steel plants. (XLI—19-5-70), 46.
- Evening Colleges in Delhi to function as full-fledged Independent Colleges. (XXXIX—10-4-70), 153.
- Exvacations at Ayodhya (U.P.) and Patna Putra (Bihar). (XLI—8-5-70), 86.
- Expenditure incurred on housing schemes (XXXVII—9-3-70), 7-17.
- Facilities for booking and entry of vehicles on both sides of railway lines passing through Delhi and New Delhi Stations. (XXXVII—17-3-70), 145-46.
- Fall in the average yield of wheat. (XXXVII—5-3-70), 28.
- Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 16.
- Fear of Shortage of Drinking Water in Capital in Summer 1970 (XXXIX—20-4-70), 155.
- Foreign Banks in India. (XXXVI—2-3-70), 12.
- Grants to Jamia Millia, Dayal Singh College and P.G.D. A.V. College in Delhi: (XXXIX—10-4-70), 151.
- High level committee to consider nationalisation of sugar industry. (XXXVIII—26-3-70), 149-50.
- Hindustan Housing Factory, New Delhi. (XXXVI—2-3-70), 31-32.
- Hostile Nagas setting up bases in Manipur (XL—9-8-70), 9.
- Houses to Displaced people on no-profit and no-loss basis. (XXXVIII—30-3-70), 45.
- Houses used for Commercial purposes in colonies of Delhi. (XXXIX—20-4-70), 189-90.
- Hydel capacity of Jammu and Kashmir. (XXXIX—8-4-70), 13.
- Increase in Fourth Plan outlay for Delhi. (XL—22-4-70), 82.
- Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 31.
- Indian Initiative to stop aggression by North Vietnames in Laos. (XXXVIII—25-3-70), 42.

**MADHOK, SHRI BAL RAJ—Contd.**

- Indiscipline in Delhi University. (XXXVII—13-3-70), 59.
- Industrial units in Okhla and Najafgarh Road area of Delhi. (XLI—19-5-70), 117-18.
- Inquiry into cast structure of Nuclear Weapons. (XXXVI—25-2-70), 44.
- Insanitary conditions prevailing in J. J. Colonies, Delhi. (XL—4-5-70), 102-03.
- Instruments required for making Nuclear Weapons based on Fission Reactions. (XXXIX—8-4-70), 29.
- Introduction of National Services Scheme in lieu of NCC in Delhi College. (XXXVII—9-3-70), 242.
- Intrusion by Pakistani steam boats in Indian waters in Kutch. (XXXVIII—3-4-70), 93.
- Jhuggi-Jhonpri Removal Scheme for Delhi. (XXXIX—13-4-70), 169-70.
- Jhuggies construction on Railway land in West Delhi area. (XXXVIII—24-3-70), 350-51.
- Kashmir Commando Unit set in Pak occupied Kashmir. (XXXVIII—25-3-70), 26.
- Land Allotted to various Co-operative House Building Societies in Delhi. (XXXIX—20-4-70), 108-09.
- Late running of I. A. C. Flights. (XXXIX—17-4-70), 63-64.
- Living conditions of Harijans in Delhi. (XLI—12-5-70), 9-19.
- Loans Agreements with West Germany. (XXXIX—20-4-70), 6.
- MPs memorandum to P.M. regarding relations with Taiwan. (XLI—13-5-70), 8.
- M.Ps. reaction on Invalidated Bank Nationalisation Act Censored by AIR. (XXXVII—12-3-70), 112.
- Maintenance of roads near Hazrat Nizamuddin and Delhi Cantt. Railway Stations. (XLI—12-5-70), 110.
- Maltreatment meted out to Indians residing in Trinidad. (XLI—20-5-70), 11-12.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 17.
- Martand Temple, Kashmir. (XLI—8-5-70), 87.
- Meeting of heads of Indian Missions in African countries. (XXXVII—25-3-70), 21.

**MADHOK, SHRI BAL RAJ—Contd.**

- Memorials to late Dr. Zakir Hussain. (XLI—8-5-70), 88.
- Misuse of Community Halls in Government Colonies in New Delhi. (XXXVII—9-3-70), 239.
- Multi-storeyld tenements for Juggi Dweller<sup>s</sup> of Delhi. (XLI—18-5-70), 161.
- Muslim Ulemas' preaching against Family Planning. (XL—27-4-70), 11-19.
- National Services Scheme in Delhi Colleges. (XXXIX—10-4-70), 51.
- Naxalities' attack on Calcutta Cinema Houses. (XXXVIII—26-3-70), 51.
- Need for dispensaries in J. J. Colonies in Delhi. (XL—21-4-70), 7-9.
- Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 22.
- New buildings for colleges functioning in Higher Secondary School buildings in Delhi. (XLI—24-4-70), 140.
- New Squatters on Public Land in Delhi. (XL—27-4-70), 126-27.
- Old Age Pension Scheme in Delhi. (XL—21-4-70), 6-7.
- Opening of an open air Restaurant by Super Bazar, Delhi. (XXXIX—9-4-70), 104.
- Opinion of a Medicial Expert to process<sup>s</sup> drinking water supply in Delhi. (XL—27-4-70), 30.
- Outstanding amount of Income-Tax against Cinema Owners of Delhi. (XXXIX—6-4-70), 3-4.
- Overall development of Delhi by D. D. (XXXIX—13-4-70), 168-69.
- Over-bridge on Jail Road Railway Crossing near Delhi Cantt. (XXXVIII—17-3-70), 160-61.
- Pak President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 10
- Patel Road Railway Crossing in New Delhi. (XXXVII—10-3-70), 49.
- Pattern on foreign trade with South East Asian countries. (XLI—20-5-70), 18-21
- Places of tourist interest in Western Himalayas. (XLI—15-5-70), 34-35.
- Plots developed by Delhi Development Authority. (XLI—18-5-70), 158.
- Postponement of Bye-elections to Parliament and State Assemblies. (XXXVI—24-2-70), 60-62.

**MADHOK, SHRI BAL RAJ—Contd.**

- Power need of Delhi by 1975. (XXXVII—4-3-70), 132.
- Programmes and Broadcasts from Radio Stations in Eastern Region. (XXXVII—12-3-70), 140-41.
- Proposal by Tatas for manufacture of Car in Collaboration with their German Partner. (XXXVI—3-3-70), 164.
- Provision of amenities in quarters of R. K. Puram. New Delhi. (XXXVII—9-3-70), 407.
- Radio Moscow Campaign to boost India<sup>n</sup> Communists. (XL—29-4-70), 19-20.
- Radio Peace and Progress's criticism about Congress (O) Leaders. (XXXVIII—25-3-70), 153-54.
- Rationalisation to sugar price structure. (XL—30-4-70), 47-48.
- Recommendations of Sugar Inquiry Commission. (XL—23-4-70), 3-4.
- Recruitment of various posts of Library and Chamber attendants. etc. (XXXVI—23-2-70), 120-21.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refugees from West Pakistan in Delhi to be rehabilitated under Gadgil Assurances (XL—4-5-70),
- Rehabilitation of Emergency Commissioned Officers. (XXXVII—4-3-70), 130-32.
- Reinstatement of P. & T. Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 22-28.
- Relay on News Bulletins from AIR station, Madras. (XXXVII—12-3-70), 139-40.
- Release of servicemen every year. (XLI—20-5-70), 86-87.
- Reorientation of West Asia Police and Withdrawal of recognition of Arab League Mission in Delhi. (XL—22-4-70), 43.
- Report of Election Commission re. Fourth General Elections. (XLI—5-5-70), 49-50.
- Reported libellous attack on India in North Vietnam publication. (XXXVI—23-2-70), 11.
- Reported Plan of Former foreign Minister of Pakistan re. Bombing of Trombay during 1965 Indo-Pak War. (XXXVII—4-3-70), 51-52.
- Representations for increase in pensions to Government employees. (XL—4-5-70), 5.

**MADHOK, SHRI BAL RAJ—Contd.**

- Representation from Welfare Association of Andrews ganj Delhi. (XXXII—20-4-70), 190.
- Responsibility in respect of utilisation of vacant lands in Delhi. (XL—4-5-70), 14-19.
- Restoration of quota of copper and non-ferrous metals to small industrial units in Delhi. (XLI—19-5-70), 118-19.
- Review of policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 11-15.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Rise in price of plots developed by DDA (XLI—11-5-70), 160-61.
- Sarkar Committee's Report on Cow slaughter. (XXXVII—12-3-70), 43-44.
- Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (XL—22-4-70), 26.
- Selection grade posts for daftries. (XXXVI—23-2-70), 119-20.
- Setting up of an electoral reforms commission. (XXXVII—10-3-70), 113-14.
- Setting up of 'Barat Ghar' in Government Employees Colonies in Delhi. (XXXVIII—30-3-70), 189.
- Setting up of National Council to increase the Export of Engineering Goods. (XL—22-4-70), 13-27.
- Settlement of displaced persons from East Pakistan in Andaman Islands. (XLI—14-5-70), 61.
- Sharing of expenditure incurred on Prime Ministers' tour to Uttar Pradesh. (XXXVI—27-2-70), 12-16.
- MADHOK, BALRAJ :**
- Shifting of a Dehi village from its existing place near Palam Airport. (XL—1-5-70), 117.
- Shipping service between India and Mauritius (XXXVIII—24-3-70), 124-25.
- Short supply of water in Yamuna in Delhi. (XLI—13-5-70), 49.
- Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 15.
- Small Car Project. (XXXVI—24-2-70), 4-5.
- Social welfare activities in J.J. Colonies in Delhi. (XLI—5-5-70), 116.

**MADHOK, BALRAJ—Contd.**

- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 22.
- Strike by workers of Holy Family Hospital New Delhi. (XLI—11-5-70), 60-61.
- Study of Pak Aggression in Kutch and Kashmir. (XL—29-4-70), 114-15.
- Sugar Mills in Co-operative Sector and their distribution State-wise. (XXXVII—12-3-70), 139.
- Suggestion to run Punjab University, Chandigarh as Central University. (XXXIX—10-4-70), 181.
- Survey of railway land in Delhi and construction of quarters for railway staff. (XLI—5-5-70), 117-19.
- Taking over of Deshbandhu College, Kalkaji New Delhi by Delhi Administration. (XL—1-5-70), 38.
- Talks with West German Foreign Minister. (XXXVII—11-3-70), 47.
- Trade with Taiwan and South Korea. (XLI—6-5-70), 33.
- Transfer of work regarding development of park in R. K. Puram, New Delhi to Delhi Municipal Corporation. (XXXVII—16-3-70), 213-14.
- Transport facilities and ring railway for Delhi. (XLI—4-4-70), 116-17.
- Unauthorised occupation of vacant Government Land in Delhi. (XXXVII—16-3-70), 106-07.
- Unemployed registered with Employment Exchange, Delhi. (XL—30-4-70), 129-30.
- Union Minister's Statement on the Supreme Court's judgement on nationalisation of Banks. (XXXVII—11-3-70), 137-38.
- Upward revision of freight charges by Oil Tankers. (XXXVII—9-3-70), 79.
- Use of Houses for commercial purposes on Ring Road, S. E. Area, New Delhi—(XXXIX—13-4-70), 49-50.
- Visit to India by wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 65-66.
- Water supply in Delhi. (XLI—11-5-70), 98-99.
- Welfare programme for Harijans and Slum-dwellers of Delhi during Gandhi Centenary year. (XXXVII—17-3-70), 146.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 19-21.

**MADHOK, BALRAJ—Contd.**

Widening and Electrification of Ring Road, Delhi. (XXXIX—10-4-70), 182.

*Debates*

- Annual Reports of University Grants Commission (M). (XLI—12-5-70), 247-59.
- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 308-09.
- B. O. H. (XXXVI—27-2-70), 216.  
(XLI—8-5-70), 171-72.  
(XLI—13-5-70), 189-93.
- Communal Disturbances in Maharashtra (ST) (XLI—11-5-70), 257.
- Constitution (24th) Amendment Bill: Int. (XLI—18-5-1970), 252-75.
- Correction of answer to S. Q. No. 1413 Re-reform in Muslim Personal law. (XLI—13-5-70), 202-07.
- D. G. 1970-71 Min. E. A. (XXXIX—8-4-70), 251.
- Development in Cambodia (C.A.).—(XXXVIII—26-3-70), 267-71.
- Election to the Bihar Legislative Council (CA). (XL—24-4-70), 189.
- Finance Bill, 1970: Motion to pass, as amended. (XLI—6-5-70), 335-36.
- General Budget, 1970-71—General discussion (XXXVII—11-3-70), 232-49.
- Manipur Budget, 1970-71 D.S.G. (Manipur) 1969-70. D. G. (Manipur 1970-71). (XXXVIII—25-3-1970), 299-305.
- Mysore-Maharashtra Border Dispute (CA) (XXXVI—2-3-70), 240-42.
- Obituary Reference—(Death of Shri Jaipal Singh). (XXXVIII—20-3-70), 4-5.
- Outcome of recent meeting of non-aligned countries at Dar-es-Salaam. (C.A.). (XL—22-4-70), 228-31.
- Re. persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-1970), 189.
- Reported clash over forcible occupation of land in West Bengal. (CA) (XLI—5-5-1970), 169, 173.
- Reported decision of U.S.S.R. to supply tanks to Pakistan (C.A.) (XXXIX—8-4-1970), 176-79.
- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation (C.A.) (XXXIX—10-4-70), 221, 223.
- Reported Pakistan build up on West Bengal border (C.A.) (XXXIX—7-4-70), 183, 186.

**MADHOK, BAL RAJ—Contd.**

Reported ransacking of Gandhi Centre at Jadevpur University. (C.A.)—XXXIX—17-4-70), 209.

Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M. Ps. (XL—22-4-70), 241.

University Grants Commission (Amendment) Bill: Consid. as passed by R. S. (XLI—12-5-70), 247-59.

Situation in Laos. (C.A.) (XXVI—25-2-70), 182-84.

West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70), 347-51.

**MADHUKAR, SHRI K. M. :**

Abolition of Privy Purses (XXXVI—27-2-70), 134-35.

Accommodation for Workers in Private Sector Concerns. (XXXVI—26-2-70) 28-29.

Accumulation of water on road from Bazar, to Chakia Station on Muzaffarpur-Narkatiaganj Line (North-Eastern Railway). (XXXVII—17-3-70), 114-15.

Action on Memorandum by All India Class IV Railway Workers Association, Jaipur. (XXXIX—7-4-70), 101-02.

Advance warning of flu in the country (XXXVII—16-3-70), 186.

All Service from Patahi and Motihari Aerodromes in Bihar. (XXXVIII—24-3-70), 198-99.

All-India river Navigation Scheme. (XXXV—III—24-3-70), 116-17.

Amendment of the Constitution for land reforms. (XXXVII—12-3-70), 74-76.

Application received by Bihar Agro-Industries Corporation for tractors and their disposal. (XXVIII—2-4-70), 114-15.

Appointment in Oyster Button Manufacturing factory at Mehasi (Bihar). (XXXVIII—31-3-70), 107.

Appointment of assistance executive engineer/research officers in Central Water and Power Commission. (XLI—20-5-70), 63-65.

Appointment of qualified Health visitor at Gram Panchyat for running of Family Planning programme effectively. (XL—4-3-70), 218-19.

Approach to African Countries to keep Indian Ocean a Nuclear Free Zone. (XXXVII—18-3-70), 135-36.

Arrears of Income Tax. (XXXVI—2-3-70), 91-93.

**MADHUKAR, SHRI K. M.—Contd.**

Avenues of promotion of train clerks categorised as non-operating Ministerial Staff. (XL—21-4-70), 77-79.

Backward Districts in North Bihar. (XXXIX—8-4-70), 83-84.

Ban on strike in certain industries in Delhi. (XXXIX—16-4-70), 116.

Blindness cases in India. (XXXVI—23-2-70), 56-58.

Central grant for development of tourists' centres in Bihar. (XL—1-5-70), 53-54.

Checking of Crimes. (XL—1-5-70), 158-59.

Completion of Western Kosi Canal. (XXXVIII—25-3-70), 155-56.

Construction of Houses for Harijans in Bihar. (XXXIX—14-4-70), 79.

Construction of Hydel Power Station in Motipur, Bihar. (XXXVII—18-3-70), 134.

Construction of separate Cell in Ministry for Dealing with Rural Electrification. (XXXIX—4-8-70), 120.

Courses of study in various Colleges. (XXXIX—17-4-70), 133-34.

Creation of Job Opportunities to check Unemployment. (XXXVI—26-2-70), 75-76.

Crises in Bihar Copper Mines and allied industries. (XL—4-5-70), 216-17.

Decision of U.P. Government to nationalise sugar industry. (XXXVIII—26-3-70), 136-37.

Demand for Divisional Headquarters at Sonepur (North East Railway). (XL—21-4-70), 30-31.

Demand for funds for the completion of Gandak Western Kosi, Bagmati and other projects in Bihar. (XL—22-4-70), 154.

Demand for placing grievances of train clerks before Third Pay Commission. (XL—21-4-70), 79-80.

Demand for Wage Board for extra Departmental Postal Employees. (XXXVII—5-3-70), 168.

Dependence of Industries on Bank Credit. (XXXVI—2-3-70), 62-63.

Deposit Mobilisation. (XXXVI—2-3-70), 107-08.

Development of roads in district Champaran in Bihar. (XXXVIII—25-3-70), 97.

Development of Vaishali in Bihar as Tourist Centre. (XL—1-5-70), 157.

Difference rates of excise duty in Assam and West Bengal. (XL—22-4-70), 179.



**MADHUKAR, SHRI K. M.—Contd.**

- Diplomatic recognition to German Democratic Republic. (XXXVI—25-2-70), 76-77.
- Effect on profit made by Indian Airlines due to 'P' form restrictions. (XXXVI—27-2-70), 94.
- Enquiry into smuggling of two drums of oil from Rajnagar Station (North Eastern Railway). (XXXIX—14-4-70), 123.
- Enquiry into sterilisation of those persons who are no longer able to procreate. (XL—4-5-70), 217-18.
- Establishment of Baby Scooter Factory in Punjab in Collaboration with Italy. (XXXVI—2+2-70), 45.
- Export of Steel to U. S. S. R. and other European countries. (XXXVIII—25-3-70), 153-54.
- Extension of electricity to rural areas of Bihar. (XXXVIII—25-3-70), 94-96.
- Extension of Gandak Project Canal upto Saran, Bihar. (XXXVIII—25-3-70), 36.
- Facilities to farmers at Panchayat Levels (XXVIII—2-4-70), 115-16.
- Facilities to train clerks as given to operational staff. (XL—21-4-70), 76-77.
- Financial aid to backward States. (XLI—6-5-70), 73-74.
- Foreign Assistance to private Institutions in India engaged in Anti-Indian propaganda. (XXXIX—10-4-70), 82.
- Funds for Cheap Houses in Urban Areas by Public Sector. (XXXVI—2-3-70), 34-35.
- Growth of extremist forces in Delhi. (XXXIX—17-4-70), 150.
- Help to Food Corporation of India by Nationalised Banks to purchase foodgrains. (XXXVI—23-2-70), 204.
- Hindi workshop in posts and telegraph department for progressive use of Hindi. (XXXIX—16-4-70), 115.
- Historical remains near Kesaria in Champaran district. (Bihar). (XL—1-5-70), 159-60.
- Import of copper rods and zinc rods by M/s. Malik Electric Works, Bombay. (XXXVII—4-3-70), 78-79.
- Increase in Crime cases in Delhi. (XXXVI—27-2-70), 70-72.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.

**MADHUKAR, SHRI K. W.—Contd.**

- India's collaboration with Mauritius Fertilizers Corporation. (XXXVII—9-3-70), 279.
- India's Position in Ship-Building Industry. (XXXIX—17-4-70), 57-58.
- India's stand on chemical warfare in U. N. (XXXVII—18-3-70), 132-34.
- Indo U. K. Talks regarding safeguarding of British Capital and Interest in India. (XXXVII—18-3-70), 134-35.
- Investment of money by Nationalised Banks for jobless. (XXXVI—23-2-70), 206.
- Know-how for construction of Fertiliser Projects. (XL—27-4-70), 226-27.
- Land reforms laws. (XLI—7-5-70), 70-71.
- Loss incurred by Bihar Electricity Board (XL—22-4-70), 152.
- Maternity Beds in District Hospitals of Bihar. (XLI—18-5-70), 223.
- Minimum wages for Casual Labourers and Gangmen at Jaipur and Alwar. (XXXIX—7-4-70), 102-03.
- Moratorium on Debt Repayment. (XXXVII—9-3-70), 395.
- National Service Corps. (XXXVI—27-2-70), 32-33.
- Nationalisation of foreign Plantations. (XXXVI—25-2-70), 54-55.
- Need for Periodical Training of Officials of Community Development. (XXXIX—9-4-70), 118-19.
- New House for the Prime Minister. (XL—27-4-70), 86-87.
- Non-Payment of Sugar-Cane price by sugar mills to farmers. (XL—30-4-70), 40-42.
- Opening of branches of nationalised banks in district Champaran, Bihar. (XXXVII—16-3-70), 186-88.
- Over-bridge at Motihari Station (North Eastern Railway). (XXXVIII—31-3-70), 106.
- Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.
- Oyster Button Manufacturing Industry at Mehasi (Bihar). (XXXVIII—31-3-70), 107.
- Pak. President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 8.
- Posts filled up in Department of Social Welfare without reference to U. P. S. C. (XXXVI—24-2-70), 96-96.

**MADHUKAR, SHRI K. M.—Contd.**

- Priority in electrification for unprojected areas. (XXXVII—11-3-70), 43.
- Profits made by Sugar Mills in U. P. and Bihar. (XXXVI—26-2-70), 76.
- Progress of Gandak Canal in Priority Zone. (XXXVIII—25-3-70), 96-97.
- Project and non-project aid from AID India Consortium. (XXXVI—2-5-70), 108-09.
- Promotions in Income-tax Department, Delhi. (XLI—18-5-70), 141.
- Propagation of Principles of Socialistic Pattern of Society in Educational Institutions. (XXXVIII—24-3-70), 197-99.
- Proposal for completion of All Irrigation Projects, lying pending due to lack of funds. (XXXVII—11-3-70), 110-11.
- Provision of civic amenities in Kalkaji Extension, Delhi. (XXXIX—16-4-70), 114.
- Rail-cum-road bridge at Dumariya Ghat to connect Chupra and Motihari with rail. (XXXVIII—24-3-70), 327-28.
- Recommendation of Morarka Committee on the expenses of LIC. (XXXVI—23-2-70), 205.
- Reduction of Expenditure on Govt. Institutions, Officials and Ministers. (XXXVI—23-2-70), 199.
- Remote chances of promotion of army officers consequent upon the decision to raise the retirement age of officers. (XL—22-4-70), 155.
- Removal of right of property from Part III of Constitution. (XXXVI—24-2-70), 118.
- Report submitted by Sub-Divisional Officer of Betia regarding Industrial Development to Deputy Governor, Reserve Bank of India. (XXXIX—13-4-70), 158.
- Representation against the 'Work Norms' introduced in LIC. (XXXVI—23-2-70), 205-06.
- Rice Development Council. (XXXVI—26-2-70), 77-79.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- S.T.C. Delegation to Nepal. (XXXVII—4-3-70), 134.
- Sale of platform tickets at Narkatiaganj station (N.E. Rly.) (XXXVII—17-3-70), 114.
- Sale of III Class tickets at Muzaffarpur (North Eastern Railway). (XL—21-4-70), 80-81.
- Scheme for rapid expansion of public transport in cities. (XXXVI—27-2-70), 93.

**MADHUKAR, SHRI K. M.—Contd.**

- Scheme for Rural Electrification through Co-operative Societies. (XL—22-4-70), 50.
- Seminar on Dry Farming. (XXXVII—5-3-70), 167-68.
- Setting up of dairy farm in Sahabganj and Motipurin Bihar. (XXXVIII—26-3-70), 170-71.
- Setting up of four Regional Institutes of Languages. (XXXVI—27-2-70), 92-93.
- Setting up of a halt Station between Motipur and Kanti Station (North Eastern Railway). (XXXIX—14-4-70), 122.
- Settling of silt in Canals of Kosi Canal Project. (XL—29-4-70), 50-51.
- Shifting of offices by Indian Chambers of Commerce out of West Bengal. (XXXVIII—31-3-70), 48.
- Shri J. R. D. Tata's criticism of Industrial Policy relating to Private Sector. (XXXVI—24-2-70), 113-14.
- Small Scale Industries Development Organisation. (XXXVI—3-3-70), 122.
- Smuggling of gold. (XXXIX—6-4-70), 176-77.
- Some Canal Project or North Kopal Project in Bihar. (XLI—6-5-70), 65-66.
- Staff in income-tax Department. (XLI—18-5-70), 140.
- Strike by Sugarcane Growers in Bihar. (XXXVII—12-3-70), 191-93.
- Suggestion from Centre to States regarding fixing of land ceiling of 20 Standard Acres. (XXXIX—9-4-70), 119-20.
- Supply of coaches to foreign countries. (XL—22-4-70), 84.
- Survey for Broad-gauge line from Muzaffarpur to Narkatiaganj (North Eastern Railway). (XXXVII—17-3-70), 112.
- Survey of Ganga-Cauvery link project. (XXXVI—25-2-70), 87.
- Survey of unemployment in the country. (XL—30-4-70), 102-03.
- Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.
- Talks with Yugoslavia's Foreign Minister on non-aligned meet. (XLI—6-5-70), 83-84.
- U. N. World Youth Assembly. (XXXVI—23-2-70), 76.
- Utilisation of funds and progress made in respect of rural electrification in Bihar and U.P. (XXXVIII—1-4-70), 97.

**MADHUKAR, SHRI K. M.—Contd.**

Violence and obstructions during elections to Legislative Assemblies. (XXXVII—17-3-70), 136-37.

Waiting room and amenities at Sagauli station (North Eastern Railway.) XXXVII—17-3-70), 113.

Water supply from Rajasthan Canal for Control agricultural farm at Suratgarh (XXXIX—16-4-70), 59.

Withdrawal of Indian Wireless Operators from Nepal. (XXXVI—12-5-2-70), 65-66.

World Bank loan to Government of Punjab for purchase of Tractors. (XXXVI—23-2-70), 206-07.

*Debates*

Additional Duties of Excise (Goods of Special Importance (Amendment) Bill: Consid. (XXXVI—24-2-70), 349-50.

Ashoka and Thakur Paper Mills (Dis.) (XXXVII—10-3-1970), 349-50.

D.G.1970-71: Min.E.A. (XXXIX—7-4-70), 229-32.

Min. Irrigation and Power (XXXIX—8-4-70), 266-67 (XXXIX—9-4-70), 196-203.

Election to the Bihar Legislative Council (CA) (XL—24-4-70), 193-95.

Mithila University and Mithila Broadcasting Station (Dis.) (XXXVIII—10-3-1970) 349-50.

Special Marriage (Amendment) Bill Consid. (XLI—20-5-70), 250-51.

Unemployment Problem. (Res.) (XXXV—III—3-4-70), 323-29.

Western Kosi Canal (Dis.) (XXXVII—10-3-1971), 349-50.

**MAHAJAN, SHRI VIKRAM CHAND:**

Appointment of Parliamentary Commission to examine election expenses. (XXXVI—3-3-70), 54-55.

Appointment of separate Chief Engineering for seal and Salal projects. (XXXVII—4-3-70), 61.

Conference on Legal Aid held in New Delhi. (XL—28-4-70), 37.

Constitution of tea board. (XXXVII—4-3-70), 60.

Emoluments of Delhi Magistrate belonging to Dhani Civil Service. (XL—1-5-70), 182.

Increase in Steel prices. (XXXVI—24-2-70), 214-16.

Legislation for abolition of Begary in India (XXXVI—3-3-70), 54.

**MAHAJAN, SHRI VIKRAM CHAND—Contd.**

Loans given to small businessmen and agriculturists by different banks in Himachal Pradesh and Pujab. (XXXVII—16-3-70), 205.

Loss suffered by Employees of Union Territories by opting for New Pay Scales. (XL—1-5-70), 181.

Manufacture of fighting planes in India. (XXXVII—18-3-70), 18.

Payment of allowances to members of Dhani Civil Service in Himachal Pradesh. (XL—1-5-70), 181-82.

Petitions against election of President. (XXXVIII—24-3-70), 386.

Proposal by Cement Corporation of India for setting up Cement Factories. (XL—12-5-70), 26.

Proposal for land allotment to oustees of Pong Dam. (XXXVII—4-3-70), 181-82.

Rebuiding of Dalhousie and Bakloh Cantonments in Himachal Pradesh. (XXXVIII—25-3-70), 65-66.

Recruitment of Engineering Series (1969), (XXXVIII—24-3-70), 266-67.

Rehabilitation of oustees of Pong Dam Area. (XXXVII—11-3-70), 29-36.

Rise in price of Steel. (XXXVI—24-2-70) 174-76.

Saving due to reduction of height of Pong Dam. (XXXVII—11-3-70), 165-66.

Selection of Directors of Board of Directors of Public Undertakings. (XXXVIII—30-3-70), 85.

Storage capacity of Foodgrains Godowns. (XXXVI—26-2-70), 135-36.

Sureties for loan for taxi or scooter from nationalised banks. (XXXVI—16-3-70). 68-69.

Withdrawal of filed service concessions in Udhampur. (J. & K.) (XXXVIII—25-3-70), 143-44.

Witnessing of Republic Day Parade on payment. (XXXVIII—25-3-70), 67.

*Debates*

Appointment of Parliamentary Commission to examine election expenses (H.A.H.) (XXXVII—13-3-1970), 360-63.

Banking Companies (Acquisition and Transfer of Undertakings Bill—Consod. (XXVIII—24-3-70), 421-24.

Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1971—(Res.), (XXXVIII—24-3-70), 421-24.

**MAHAJAN, SHRI VIKRAM CHAUD—**  
*Contd.*

- Central Universities. (Students participation) Bill: Opinion. (XLI—7-5-70) 204.
- Constitution (Amendment Bill)—(Amendment of articles 32 and 226) by Shri Tanneti Viswanthan. Consid. (XXXVI—27-2-70), 264-66.
- D.G. 1970-71. Min. Defence. (XL—28-4-70) 259-62.
- Min. Ed. & Y. S. (XL—21-4-70), 288-92
- Finance Bill. 1970. Consid. (XLI—5-5-70), 189-92.
- President's Address (M) (XXXVI—3-3-1970), 303-05.
- Re. Finance Bill, 1970. (XL—1-5-70) 232-33.
- Revision of scales of pay and allowances of employees of Union Territories. (Dis) (XXXVII—17-3-70), 376-78.

**MAHATO SHRI BHAJAHANI :**

- Complaint against Fertilizer Company Promoted by a Retired I.A.S. Officer. (XXXIX—6-4-1970), 82-83.
- Detection of open door wagons on eastern railway. (XXXVII—10-3-70), 103.
- Memorandum from the State Trading Corporation to the Bureau of Public Enterprises. (XXXVII—9-3-70), 332.
- National committee for Gandhi centenary. (XXXVIII—3-4-70), 96-97.
- Rank of army Generals for Police Officers. (XXXVIII—24-3-70), 139-40.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.

**MAHIDA. SHRI NARENDRA SINGH**

- A.R.C.'s recommendation on Tax structure (XXXIX—6-4-70), 212-13.
- Allotment of Iron and Steel to Gujarat. (XLI—12-5-70), 90.
- Amount sanctioned for irrigation scheme to Gujarat. (XXXVIII—1-4-70), 75.
- Amount sanctioned for rural electrification scheme of Gujarat during 1969-70. (XXXVIII—1-4-70), 75.
- Annual plan for Gujarat for 1970-71. (XLI—20-5-70), 60.
- Assaults on Harijans in Gujarat State. (XLI—15-5-70), 66.
- Assessment of requirement of electricity of Gujarat. (XLI—20-5-70), 60-61.

**MAHIDA SHRI NARENDRA SINGH—**  
*Contd.*

- Assistance to Gujarat. (XLI—18-5-70), 66.
- Baroda civil airport. (XXXVIII—3-4-70), 70.
- Central industrial projects in Gujarat XLI—13-5-70), 65.
- Children's Hospitals in Gujarat. (XXXIX—13-4-70), 73.
- Closure of companies in Gujarat. (XLI—12-5-70), 89.
- Closure of Indian Business in Kenya. (XXXVI—25-2-70), 23.
- Collection of Income-tax and excise duty from Kaira district. (Gujarat). (XLI—18-5-70), 68.
- Commemorative stamp on Sayaji Rao, or former Maharaja of Baroda. (XLI—14-5-70), 75-76.
- Dearth of dredgers required For ports in Gujarat. (XLI—15-5-70), 63-64.
- Development of Pavagadh Hill in Gujarat as a tourist resort. (XXXVIII—3-4-70), 71.
- Development of tourism in Gujarat. (XLI—15-5-70), 64-65.
- Development of wild life centres in Gujarat (XLI—8-5-70), 53.
- Development schemes for Gujarat during Fourth Plan. (XXXVIII—1-4-70), 74.
- Economic Survey of Gujrat. (XXXVIII—31-3-70), 54.
- Electricity supply to Gujarat during Fourth Five Year Plan. (XXXVIII—1-4-70), 73.
- Evasion of Central Excise duty by Tobacco Factories in Gujarat. (XLI—18-5-70), 69.
- Expansion of Baroda Station (Western Railway). (XLI—12-5-70), 88.
- Export of bananas from Gujarat. (XLI—20-5-70), 167.
- Financial help for construction of Rest Houses, Holiday Homes and rest rooms in Gujarat. (XLI—8-5-70), 52.
- Grant to Gujarat for irrigation schemes (XLI—13-5-70), 67.
- Haj pilgrims from Gujrat. (XLI—20-5-70), 61.
- Hauling of Bombay-New Delhi Air Conditioned Express by Diesel Locomotives. (XLI—19-5-70), 56-57.
- Height of Kadana Dam. (XLI—13-5-70), 31.

**MAHIDA, SHRI NARENDRA SINGH—**  
*Contd.*

Industrial Estates in Gujarat. (XLI—19-4-70), 57.

Industrial Projects in Gujrat. (XXXVIII—31-3-70), 56.

Irrigation projects of Gujrat. (XLI—13-5-70), 67.

Irrigation projects of Gujrat and cost thereof. (XLI—13-5-70), 66.

Irrigation schemes in Gujrat. (XXXVIII—1-4-70), 72.

'Lead Bank' scheme. (XLI—18-5-80), 9.

Licences for Industries in Gujrat. (XXXVIII—31-3-70), 55.

Loans Sanctioned and paid to Industries in Gujrat by Industrial Finance Corporation (XXXIX—6-4-1970), 73-74.

Manufacture of fighting planes in India (XXXVII—18-3-70), 20.

Mineral production in Gujrat during 1969 70. (XL—27-4-70), 235-36.

Nationalisation of Export Trade of Woollen Knitwears (XL—22-4-70), 67.

New family planning centres in Gujarat State (XLI—18-5-70), 67.

Opening of Post Offices in Gujarat during 1970-71. (XLI—14-5-70), 74-75.

P & T Employees in Gujarat and provision for their accommodation (XLI—14-5-70), 78-79.

Post offices opened in Baroda and Karia, Gujarat (XLI—14-5-70), 77-78.

Recognition of degree of Shastri and Acharya (XL—24-4-70), 65.

Request from State Government for grant<sup>s</sup> of loans to owners of sailing vessels (XLI—8-5-70), 51.

Requirement of Gujarat for Tractors (XXVIII—2-4-70), 54-55.

Rural water supply during the Fourth Plan for Gujarat (XLI—18-5-70), 67

Sale of goods at Expo 70 in Osaka (Japan), (XLI—13-5-70), 25.

Setting up of public sector industries in Gujarat during 1970-71 (XLI—20-5-70), 58-59.

Setting up of Textile Mills in Nepal by Indian Industrialist (XXXVII—4-3-70), 4

Setting up of a tractor factory in Gujarat. (XLI—12-5-70), 89-90.

Taking over of the textile mills in Gujarat (XLI—13-5-70), 68.

**MAHIDA, SHRI NAREVDRA SINGH—**  
*Contd.*

Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan (XXXVIII—26-3-70), 14.

Tractors received as Gift from Foreign Countries in Gujarat State. (XXXIX—8-4-70), 55.

*Debates*

Appropriation Bill, 1970.

Consid. (XXXVIII—25-3-70), 271.

D. G., 1970-71, Min. Defence. (XL—28-4-70), 218-21.

D. G., (Railways) 1970—71, (XXXVIII—25-3-1970), 459-64.

Foreign Aid (Maintenance of Account) Bill—by Shri Kanwar Lal Gupta,—(Consid), (XXXVII—13-3-1970), 319-21

Haryana and Punjab Agricultural Universities Bill :  
Consid. (XXXVIII—28-3-70), 207-08.

Haryana and Punjab Agricultural Universities Ordinance :  
(Res). (XXXVIII—28-3-70), 207-08.

Requisitioning and Acquisition of Immoveable Property (Amendment) Bill :  
Consid. (XXXVI—23-2-70), 281-82.

**MAJHI, SHRI MAHENDRA :**

Assam-Nagaland Border Dispute, (XXXVI—27-2-70), 172-73.

Ceiling on Urban Property (XXXVIII—30-3-70), 27

Conference of Telengana Praja Samiti held in Hyderabad (XXXVII—13-3-70), 124-25.

Deadlock between India and Yugoslavia over the purchase of Tankers (XXXVII—18-3-70), 1-5.

Faulty telephone bill submitted by Delhi Telephone District. (XXXVII—12-3-70), 13-21.

Grabbing of land by Communist Party of India in various States, (XXXVII—9-3-70), 115.

Meeting of heads of Indian Mission in African countries. (XXXVIII—25-3-70), 13-24.

Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.

**MAJHI, SHRI MAHENDRA—Contd.**

- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Quota of Tea Export between India and Ceylon. (XXXVII—11-3-70), 41-42.
- Raising status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.
- Relaxation in curbs on travels abroad. (XXXVI—23-2-70), 96-97.
- Revision of food policy by Andhra Pradesh. (XXXVII—12-3-70), 94-95.
- Smallscale Industries Finance Corporation. (XXXVII—10-3-70), 37-38.
- Union Ministers attending Bombay Session. (XXXVII—13-3-70), 100-01.
- Visit by members of the Federation of Indian Export Organisation to African Countries. (XXXVIII—25-3-70), 92.

**MALHOTRA, SHRI INDER J. :**

- Officers in the Law Department allowed to continue in Govt. service even though not medically fit. (XXXVIII—24-3-70), 388.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 46-49.
- Study made by National Labour Commission regarding Farm Labourers. (XL—30-4-70), 26-27.

*Debates*

- Constitution (Amendment) Bill : (Omission of Article 314, by Shri Madhu Limaye Consid. (XXXIX—10-4-70), 320-22.
- D. G., 1970-71.  
Min. Defence. (XL—28-4-70), 233-36.
- Min. Lab., Emp. and Reh., (XI—23-4-70) 260-63.
- Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (Dis.) (XXXVIII—2-4-1970), 306-10.
- Prorogation of J. K. Legislature (St.) (XXXVII—13-3-70), 355.  
(XXXVII—16-3-70), 259-60.
- Prorogation of J. & K. Legislature (C.A.) (XXXVII—17-3-70), 219-14.

**MANDAL, SHRI B. P. :**

- Names of Directors of Samachar Bharati, (XLI—14-5-70), 182-84.

**MANDAL, SHRI B. P.—Contd.***Debates*

- Election to the Bihar Legislative Council (CA). (XL—24-4-70), 195-97.
- Railway Budget, 1970-71 : General Discussion. (XXXVII—5-3-70), 345-48.
- Role of Governors in recent ministry, making in U. P. and Bihar, (Dis.) (XXXVI—23-2-70), 342-44.

**MANDAL, DR. P. :**

- Accommodation for Public Undertakings in Delhi. (XL—4-5-70) 67-68.
- Activities of Messers Gilpatric and Isenberg (XLI—15-5-70, 84-85
- Advertising and public relations agencies used by Ministry of Tourism and Civil Aviation and public undertakings thereunder. (XLI—15-5-70), 43-44.
- Allegations against Management of S.T.C. (XXXVI—25-2-70), 99-100.
- Alleged criticism of Government by foreign private sector collaborator at a press conference of Lube India limited. (XXXVII—9-3-70), 354.
- Alleged misuse of facilities given to accredited press correspondents. (XXXVII—26-3-70), 62-63.
- Appointment of library and museum advisers in Education Ministry (XXXVII—16-3-70), 67-68.
- Asia Foundation Grants to Press Institute of India. (XLI—20-5-70), 69.
- Collaboration of Indian advertising agencies with American international agencies (XLI—19-5-70), 48-49.
- Complaint against Fertiliser Company Promoting I.A.S. Officer. (XXXIX—6-4-70), 82-83.
- Complaint regarding undue favour shown to hon'y. Library Adviser by Education Ministry. (XXXVIII—3-4-70), 77.
- Defective steel contract with Syria by S.T.C. (XXXVIII—25-3-70), 37.
- Defence security passes for press correspondents. (XXXVIII—26-3-70), 72-73.
- Deputationist in public sector undertakings (XXXVII—9-3-70), 352.
- High salary given to an officer in State Trading Corporation. (XXXVIII—25-3-70), 97-98.
- Improvement in Press and Information Wing of Prime Ministers Secretariat. In (XXXVI—25-2-70), 98-99.

## MANDAL, DR. P.—Contd.

- Inquiry against a former librarian of National Library. (XXXVIII—4-3-70), 79-80.
- Justice Khosla's report on personnel management of National Library, Calcutta, (XXXVIII—3-4-70), 80.
- Management of Samachar Bharati News Agency. (XXXVII—17-3-70), 52-53.
- Memorandum from the State Trading Corporation to the Bureau of Public Enterprises. (XXXVII—9-3-70), 332.
- National committee for Gandhi Centenary. (XXXVIII—3-4-70), 96-97.
- Non-payment of increments for passing AMIE exams. by non-gezzeted officers of ordnance factories. (XLI—13-5-70), 169.
- Panel for selection to Board of Directors of Public Undertakings. (XLI—18-5-70), 49.
- Policy guidelines for release of advertisements of India Tourism Development Corporation and Department of Tourism. (XLI—8-5-70), 82.
- Post of Hon. library adviser. (XLI—8-5-70), 48.
- Press conference addressed by Chairman, Railway Board on 23-2-70. (XXXVIII—24-3-70), 327.
- Review Committee on future management of Gandhi Darshan Exhibition. (XLI—8-5-70), 83.
- Review Committee on out-of-turn allotment to allottees of Mandi House and Sikandra Road Hutments, New Delhi. (XXXVII—9-3-70), 355.
- Schools run by Soviet Embassy. (XLI—6-5-70), 50.
- Sending of IFS and other officers for training in the Department of Economic Affairs. (XXXVII—9-3-70), 352.
- Survey of direct and internal telephone connections in Government Departments in Delhi. (XLI—7-5-70), 91.
- Telephones provided to newspapers and journalists from New Delhi Cannaught Place exchange area under exempted category. (XXXVIII—26-3-70), 164-65.
- Theme Co-ordination of Gandhi Darshan Pradarshani and Souvenir on Gandhi Darshan. (XXXVI—27-2-70), 60-61.
- U.S.S.R.'s Mission Employees living in Rented Houses in India. (XLI—6-5-70), 49-50.
- Use of Foreign-linked Advertising Agencies by Government Organisations. (XLI—14-5-70), 178-80.

## MANDAL, DR. P.—Contd.

*Debates*

- Railway budget, 1970-71, : General Discussion. (XXXVIII—9-3-1970), 549-52.
- MANDAL, SHRI YAMUNA PRASAD :
- Additional train between Delhi and Ambala. (XLI—12-5-70), 112.
- Aerial Spray of fertilizer. (XXXVI—26-2-70), 73-75.
- Allegations regarding Pakistan's efforts to win support on Kashmir in U.N. (XXXVII—4-3-70), 185.
- Allocation for Improvement of Katras in Delhi. (XXXVI—2-3-70), 75.
- Allocation of funds for Family Planning Programme during the Fourth Plan. (XXXVI—23-2-70), 184-86.
- Appoinment of an enquiry commission on the working of Community Development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.
- Bank robberies in West Bengal. (XXXVI—27-2-70), 184.
- Beautification of the Old Fort (Purana Qilla), Delhi. (XXXVII—13-3-70), 146-47.
- Closure of certain sections of Indian Rail ways. (XXXVII—10-3-70), 55.
- Commission for Readjustment of boundaries of States. (XXXVII—9-3-70), 41.
- Complaints received and disposed of by Central Vigilance Commission. (XXXVIII—24-3-70), 123-24.
- Conference of Governors. (XXXIX—10-4-70), 103.
- Confirmation of Chagemen working in Ordnance Factories. (XLI—6-5-70), 142.
- Contact with Japan for Ore Export. (XXXIX—17-4-70), 31-43.
- Coordination Committee for exploitation and conservation of mineral and safety of residents in mining areas. (XXXVI—16-3-70), 142-43.
- Daily allowance paid to Employees of Ordnance Factories on deputation to Indian Statistical Institute. (XLI—6-5-70), 141-42.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Dec ease in mineral production in Kerala (XLI—11-5-70), 132-33.

**MANDAL, SHRI YAMUNA PRASAD**  
*—Contd.*

- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Engineering goods exports. (XXXVII—18-3-70), 95-96.
- Enquiry against Director General of Technical Development. (XXXVII—10-3-70), 89.
- Equal opportunity to M.Ps. to participate in All India Radio Broadcasts. (XXXVII—12-3-70), 47.
- Exodus of Indians from Uganda. (XXXVI—25-2-70), 93-94.
- Extension of Delhi T. V. Range. (XXXIX—9-4-70), 45.
- Extradition of Dr. Dharma Teja and Smt. Teja. (XXXVI—25-2-70), 95-96.
- Factories for the manufacture of Building Components. (XXXVI—23-2-70), 178-79.
- Foreign Technical know-how for Mines and Metals projects. (XXXVII—9-3-70), 275.
- Imposition of restrictions on resale of tractors. (XXXVI—17-3-70), 26-28.
- Increase in output at Rourkela Steel Plant. (XXXVI—3-3-70), 28-29.
- Indian move for peace in Vietnam. (XXXVII—4-3-70), 109.
- Industrial Committee Meeting on Coal Mining. (XXXIX—9-4-70), 113-14.
- Industries in Bihar. (XXXVII—10-3-70), 83-84.
- Land ceiling in various States. (XLI—14-5-70), 19-20.
- Landless Unemployed. (XL—23-4-70), 16.
- Lease terms for Koyali-Ahmedabad Pipeline. (XXXVI—23-2-70), 85.
- Loss incurred by Durgapur Steel Plant. (XXXVI—24-2-70), 112-13.
- Loss incurred by Hindustan Machine Tools Ltd. (XXXVI—24-2-70), 30-32.
- Losses due to delay in the completion of Tarapore Atomic Project. (XXXVII—18-3-70), 137-38.
- Military Training to Manipur Youth. (XXXVI—27-2-70), 184.
- NEFA shown as Chinese territory in Soviet Map. (XXXVII—4-3-70), 35-36.
- Opening of Public Call Office at Bhaptiabi (Bihar). (XL—23-4-70), 126-27.
- Participation of Bihar and Assam in Equity Capital of three Refineries. (XXXVI—23-2-70), 28.

**MANDAL, SHRI YAMUNA PRASAD**  
*—Contd.*

- Pay of probationary officers of Indian Overseas Bank. (XLI—11-5-70), 131-32.
- Presence of Foreign Navy in Indian Ocean. (XXXVI—25-2-70), 43.
- Production of T. V. Sets. (XXXVII—4-3-70), 80-81.
- Promotion of supervisors "A" grade to chargemen. (XLI—13-5-70), 170.
- Proposal by Cement Corporation of India for setting up Cement Factories. (XLI—12-5-70), 23-27.
- Racial discrimination against Indians in U.K. (XXXVII—11-3-70), 118-19.
- Recommendations of Agriculture Prices Commission regarding distribution of cotton. (XXXVII—11-3-70), 71-72.
- Reconciliation of Sales Tax Collection and payments by Indian Oil Corporation. (XXXVI—23-2-70), 97.
- Reforms in the System of Educational Evaluation. (XXXVII—13-3-70), 61-63.
- Report of National Savings Movement Reorganisation Committee. (XXXVII—2-3-70), 101-02.
- Requirement of Heavy Water for Rajasthan and Madras Projects. (XXXVII—18-3-70), 139-40.
- Research done by Indian Bureau of Mines in Mining Problems. (XXXVII—9-3-70), 272.
- Reservation for Scheduled Castes Lecturers in school of correspondence courses of Delhi University. (XXXIX—10-4-70), 102.
- Ring Railway for Delhi. (XXXVI—24-2-70), 81-82.
- Setting up of Central Road Transport Training and Research Institute. (XXXVII—9-3-70), 132.
- Setting up of Coal-based fertilizer Plants at Talcher in Orissa and other parts of the Country. (XXXVI—2-3-70), 41-42.
- Setting up of Finance Corporation in States to assist backward classes. (XXXVII—9-3-70), 292.
- Setting up of Nylon Yarn Plant in M.P. (XXXVII—9-3-70), 294.
- Setting up of portable flotation mobile pilot plant for ore beneficiation tests by Indian Bureau of Mines. (XXXVII—16-3-70), 47-48.
- Spy-ring in Chandigarh. (XXXVII—72-2-70), 95-96.
- Steamer service between Buxar and Farakha. (XL—1-5-70), 41-42.



**MANDAL SHRI YAMUNA PRASAD**  
—Contd.

- Sugar Policy. (XXXVI—26-2-70), 2-15.  
Talks with General Ne Win. (XXXVI—25-2-70), 94-95.  
Trade Agreement with Poland. (XXXVI—25-2-70), 93.

*Debates*

- D. G., 1970-71.  
Deptt. Soc. Wel. (XL—29-4-70), 344-47.  
D. G., 1970-71.  
Min. of Irrigation and Power. (XXXIX—9-4-70), 275-76.  
Reports of University Grants Commission. (M). (XLI—13-5-70), 239-45.  
University Grants Commission. (Amendment) Bill :  
Consid. as passed by R.S. (XLI—13-5-70), 239-45.

**MANGALATHUMADOM, SHRI :**

- A.I.R. Transmission Units in Kerala. (XL—30-4-70), 100.  
Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.  
Amendment to Central Sales Tax Act. (XXXVI—2-3-70), 35-36.  
Application from Doctors for studies abroad. (XLI—6-5-70), 46.  
Appointment of Committee on Diesel Consumption. (XL—4-5-70), 182.  
Arrangement for Passengers Sailing for Bombay from West. (XXXVII—13-3-70), 54.  
Boy sacrificed at a temple near Agra. (XXXVII—9-3-70), 92.  
Central corodination committee for evaluation of progress of programmes for rural areas. (XLI—13-5-70), 105.  
Chinese boat in Andaman Waters. (XXXVII—9-3-70), 94.  
Constitution of Indian Dairy Corporation. (XXXVII—5-3-70), 192-93.  
Constitution of Telephone Advisory Committees for important cities. (XXXVII—5-3-70), 191-92.  
Construction of Neendakara bridge in Kerala. (XLI—15-5-70), 57-58.  
Container Service for Indian Railways. (XXXVI—3-3-70), 182-83.  
Corporation for News Agencies. (XXXVI—26-2-70), 171.

**MANGALATHUMADOM, SHRI—Contd.**

- Death of Border Security Men due to land slides and Hostilities by Pakistan and China. (XXXVI—27-2-70), 45-46.  
Declaring of assets by officers of Nationalised Banks. (XXXVII—9-3-70), 435.  
Decoration of airports with Indian hand-made carpets. (XLI—8-5-70), 94.  
Development of northern Travancore (Kerala) as a Tourist Centre. (XL—24-4-70), 165.  
Dilapidated condition of river bridges. (XL—1-5-70), 172.  
Discrepancies in Southern Railway Time Table. (XXXVI—24-2-70), 50-51.  
Discussion regarding irrigation problem at National Development Council Meeting held in March, 1970. (XXXIX—8-4-70), 49-50.  
Enquiry into Credits given by the Custodians of Nationalised Banks. (XXXVI—23-2-70), 139-40.  
Eradication of T. B. and Leprosy. (XL—27-4-70), 49-50.  
Expenditure on Development of Agriculture in Kerala. (XXXIX—9-4-70), 161-20.  
Expo '70. (XLI—6-5-70), 132.  
Export of Arecanut. (XLI—6-5-70), 38-39.  
Expressway from Daitari Mines to Paradeep Port. (XXXVI—27-2-70), 1-5.  
Grievances of public of Trivandrum. (XXXVIII—3-3-70), 104.  
Iddikki Project. (XL—29-4-70), 26-31.  
Implementation of recommendations of Dutt Committee on Industrial Licensing Policy. (XXXVI—3-3-70), 61.  
Income-tax on gratuity paid to workers. (XXXVII—9-3-70), 436.  
Indians in Ceylon. (XXXVI—25-2-70), 50.  
Indian Institutes of Technology. (XXXIX—17-4-70), 54.  
Instructions to Nationalised Banks operating in foreign countries. (XXXVI—9-3-70), 434.  
Introduction of Diesel Engines on Trivendrum-Ernakulam Section. (XL—28-4-70), 89.  
Issue of Passes to Officers of Indian Oil Corporation for entry into various Ministries. (XXXIX—20-4-70), 85-86.  
Latex India Ltd. (XXXVI—23-2-70), 140.

MANGALATHUMADOM, SHRI—*Contd.*

- Loan of Foreign Exchange to Indian Companies by Foreign Banks. (XXXVI—23-2-70), 40-41.
- Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.
- Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.
- Manufacture of agricultural Heavy Machinery by Hindustan Machine Tools Ltd. (XXXVI—25-2-70), 51.
- Meeting of Coordination Committee on Nationalised Banks. (XXXIX—13-4-70), 182-83.
- Meeting of Director-in-Charge, Durgapur Steel Plant with West Bengal Deputy Chief Minister. (XXXVI—24-2-70), 32.
- Micro-wavelink between Calicut-Coimbatore. (XL—30-4-70), 156-57.
- Mismanagement in Fourth International Film Festival. (XXXVI—26-2-70), 121-22.
- New method of deep-sea fishing at Mandapam and Alleppy, Cochin. (XLI—7-5-70), 1-6.
- New Rules for recruitment in Nationalised Banks. (XL—27-4-70), 72.
- Persons of Indian origin in Ceylon applying for Indian citizenship. (XLI—30-5-70), 54.
- Post of financial controller in marketing division of I.O.C. lying vacant. (XLI—11-5-70), 219.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Proposal to amend the Banking Laws. (XXXVI—23-2-70), 148-49.
- Public trusts taken over by Government. (XLI—11-5-70), 188.
- Publishing of 'Yojana' in regional languages. (XLI—13-5-70), 171.
- Punjab Agricultural University. (XXXVII—5-3-70), 83.
- Purchase of Steel Scraps from Railway Workshops. (XXXVI—24-2-70), 235.
- Recruitment to border security force from States. (XL—24-4-70), 165.
- Revision of rate of Royalty on Foreign Investment. (XXXVII—10-3-70), 73.
- Revision of scale of pay of station master, Trivandrum Central (Kerala). (XXXVI—11-31-3-70), 103.

MANGALATHUMADOM, SHRI—*Contd.*

- Riots in Siliguri. (XXXVII—27-2-70), 162-63.
- Rural Electrification and Energisation of Pump set schemes of Kerala. (XL—29-4-70), 107.
- STC cars for use of Tourists from European Countries. (XXXIX—10-4-70), 154.
- Schedule of Air India Flights. (XXXVI—27-2-70), 71-72.
- Scholarships to handicapped Scheduled Castes. (XLI—5-5-70), 83-84.
- Second Pay Commission's Recommendations for Ticker Checking Staff. (XXXVI—24-2-70), 83-86.
- Selection of a new variety of paddy "Tanian 3" in Kerala. (XLI—7-5-70), 84-85.
- Setting up All India Leather Board. (XLI—19-5-70), 87.
- Setting up of a Nickel Plant at Sukinda in Orissa. (XXXVI—23-2-70), 139.
- Setting up of planning boards in States. (XLI—13-5-70), 106.
- Settlement of compensation claims of transport contractors for supply of vehicles to military during Chinese aggression. (XLI—20-5-70), 131-32.
- Shooting of Workers of Integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.
- Small Savings Scheme in Kerala. (XL—27-4-70), 190-91.
- Special Wing in Railway Board to deal with problem of facilities for Foreign Tourists. (XXXIX—14-4-70), 126.
- Staff to check smuggling at ports. (XL—4-5-70), 68.
- Strike by H.M.T. and B.H.E.L. workers. (XXXVI—24-2-70), 107-08.
- Supply of Popular and Effective Medicines to Industrial workers under Employees State Insurance Scheme. (XXXVI—26-2-70), 46-47.
- Surplus stock of paddy and rice with States. (XL—30-4-70), 100-01.
- T.B. Deaths in Mining Colonies. (XXXVI—2-3-70), 134-35.
- Tourist Traffic to Thekkady (Kerala) Wild Life Sanctuary. (XXXIX—17-4-70), 125-26.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Uranium found in Kerala. (XLI—13-5-70), 171.

**MANGALATHUMADOM, SHRI—Contd.**

Use of Sulphur by Sugar Mills. (XXXVI—26-2-70), 53-54.

Violation of Foreign Exchange Regulations Act by Christian Missionary Organisation, Bangalore. (XXXVI—2-3-70), 110.

Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.

Wall Newspaper. (XXXVI—26-2-70), 104.

West Bengal Governor's remarks re: Industrial Growth in West Bengal. (XXXVII—10-3-70), 71-72.

Working of Indian Institutes of Technology. (XXXVI—27-2-70), 47-48.

**MANOHARAN, SHRI :**

D.G., 1970-71; Min. Steel & H. E. (XXXIX—17-4-70), 234-39.

Facilities to the Leader of the Opposition (XLI—14-5-70), 242-46.

General Budget, 1970-71-General Discussion: (XXXVII—17-3-70), 242-50.

**MARAM, SHRI MURASOLI :**

ARC report on Centre-State Relations. (XLI—8-5-70), 42.

Age and fee concessions to displaced persons from Ceylon and Burma for UPSC examination. (XLI—8-5-70), 145.

Allocation of foreign exchange to Tamil Nadu for Veeraman Motor Scheme. (XXXIX—20-4-70), 143.

Allotment of Steel Materials to Tamil Nadu Electricity Board. (XXXIX—14-4-70), 149.

Amount outstanding against Central Government Departments in Madras for payment to Madras Corporation. (XXXIX—13-4-70), 203.

Assistance for setting up Pay Commissions in States. (XXXIX—13-4-70), 202-30.

Availability of Telegraph forms in Post Offices in languages other than Hindi. (XXXIX—9-4-70), 60.

Buffalo breeding centre at Almadi. (XXXIX—16-4-70), 125.

Cases of Assault on Tamil speaking people in Bangalore. (XXXVIII—3-4-70), 107.

Central Debt Commission on Loans given to States. (XL—27-4-70), 87-88.

Centre's share of amount allotted to Tamil Nadu for Fourth Plan. (XXXIX—8-4-70), 170.

**MARAM, SHRI MURASOLI—Contd.**

Construction of over-bridge on Thanjavore-trichy railway line. (XLXI—5-5-70), 162-63.

Delivery of fountain presented by the City of Halls (G.D.R.) to the Corporation of Madras (XL—22-4-70), 137.

Demands made by Chief Minister of Tamil Nadu in regard to Fourth Plan. (XXXIX—8-4-70), 53.

Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 43-44.

Feasibility report about Sethusamudram Canal project. (XXXIX—17-4-70), 184-85.

Financial assistance to Tamil Nadu for Central Police Housing Scheme. (XLI—8-5-70), 146.

Generation of Power in Atomic Reactor, Kalpakkam. (XL—22-4-70), 136.

Introduction of subscribers trunk dialling system from Madras to other cities. (XLI—7-5-70) 157.

Issue of licences for bus body building units at Madras and Nagarcoil. (XL—21-4-70), 89-90.

Launching of communication satellites. (XLI—19-5-70), 36.

Location of Factory for manufacture of Yenmar Marine Engines in Tamil Nadu. (XXXIX—9-4-70), 62.

Opinion of Justice Hegde of Supreme Court regarding form of Government in India. (XXXVIII—9-3-70), 102.

Organisation of Parallel police force by Shiv Sena Chief. (XXXVIII—3-4-70), 107-08.

Production of Iron and Steel. (XXXVIII—24-3-70), 29.

Production of wire rods in Bhilai Steel Plant. (XL—21-4-70), 88-89.

Regional Committees for nationalised Banks. (XL—27-4-70), 87.

Revalidation of the import licence applied by Tamil Nadu Industrial Development Corporation Ltd. (XXXIX—8-4-70), 112-13.

Scheme for eradication of pests and crop diseases in endemic areas under Fourth Plan period. (XLI—7-5-70), 121.

Seamless Steel Power Mill in Tamil Nadu. (XXXIX—14-4-70), 149.

Second Mine cut at Neyveli (Tamil Nadu), (XXXIX—13-4-70), 53.

Setting up of alloy steel plants at Kanpur and in Tamil Nadu. (XL—21-4-70), 10-12.

**MARAM, SHRI MURASOLI—Contd.**

Setting up of automobile tyre and tube factory in Kerala. (XIX—5-5-70), 92.

Setting up of a bolintinucus steel Casting Plant at Arkonam (Tamil Nadu). (XXXIX—14-4-70), 150.

Supreme court decision in the case of M/s Hindustan Steel Ltd. Rourkela vs. A.K. Roy and others. (XXXVII—5-3-70), 53.

Transfer of temple at Gangai Konda Chozhapuram, Tamil Nadu. (XLI—8-5-70), 145.

*Debates*

Constitution (Amendment) Bill, 1970 (Amendment of Articles 120, 210, 343 etc.): Int. (XXXVIII—26-3-70), 351.

Constitution (Amendment) Bill, 1970 (Amendment of Articles 120, 210 and Part XVII): Int. (XXXVIII—26-3-70), 352.

Railway Budget, 1970-71—General Discussion. (XXXVII—5-3-70), 311-21.

**MARANDI, SHRI :**

Proposal to constitute All India Judicial Service. (XXXIX—17-4-70), 179.

**MASANI, SHRI M. R. :**

Indo-Soviet differences on Bokaro Steel Plant Project. (XXXVI—24-2-70), 32-33.

*Debates*

Banking Companies (Acquisition and Transfer of Undertaking) Bill :

Consid. (XXXVII—18-3-70), 310-17.  
Consid. cal. (XXXVIII—24-3-70), 521-23, 573-74, 605, 651-53.

Banking Companies (Acquisition and Transfer of Undertakings) Ordinance (Res.) (XXXVII—18-3-70), 310-11.

Constitution (24th) Amendment Bill : Int. (XLI—18-5-1970), 259, 269.

Finance Bill, 1970.

Consuo. Cl. (XLI—5-5-1970), 291;  
(XLI—6-5-70), 289.

General Budget, 1970-71—General Discussion. (XXXVII—10-3-1970), 310-29.

**MASTER, SHRI BHOLA NATH :**

Fixation of seniority in the grade of guards 'G' on Western Railway. (XLI—5-5-70), 151-52.

Seniority and promotion of 'A' Grade Guards on division basis. (XLI—5-5-70), 163-64.

Water supply to Gangnahar and Bhakra Canal. (XLI—7-5-70), 30-34.

*Debates*

Foreign Aid (Maintenance of Account) Bill by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-70), 321-22.

**MAYANAN, SHRI :**

Abolition of control of foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.

Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 11-18.

Agreement with France for the development of Semi-arid zones of Andhra Pradesh. (XXXIX—9-4-70), 87-88.

Agreement with UAR for Cooperation in Atomic Field. (XL—29-4-70), 112.

Agreement with U.S.S.R. for cooperation in scientific field. (XXXVIII—3-4-70), 94-95.

All India Conference of School Text-books. (XXXVII—9-3-70), 150.

Amendment of Representatin of the People Act regarding six-year Disqualification of a candidate. (XXXVIII—31-3-70), 38.

Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.

Appeal for more funds by Indian delegate at General Session of UNIDO. (XLI—19-5-70), 38-39.

Appointment of an enquiry commission on the working of Community development and Panchyati Rajsystem. (XXXVII—12-3-70), 93-94.

Asian Common Market. (XXXVI—25-2-70), 73.

Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

Ban on use of Pill for Family Planning. (XXXVI—2-3-70), 118-19.

Bilateral Settlement of Kashmir dispute. (XXXVII—18-3-70), 158.

MAYANAN, SHRI—*Contd.*

- British survey of Unemployment in India. (XXXVII—5-3-70), 69.
- Bulk orders for export of Machine and equipments to Russia. (XXVII—17-3-70), 69.
- Central Assistance to Tamil Nadu Govt. (XXXVI—2-3-70), 38-39.
- Central Industrial Security Force. (XXXVI—27-2-70), 136-37.
- Centre-State Financial Relations in Planning Programmes. (XLI—13-5-70), 79.
- Changes in credit guarantee schemes for small scale industries. (XXXVIII—24-3-70), 255-56.
- Check on shifting of offices of Birla firms from West Bengal. (XLI—5-5-570), 100.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Chinese paying particular attention for Gorkha soldiers of Indian army. (XLI—13-8-70), 105.
- Choice to Nagas in Burma for Home and. (XXXVII—11-3-70), 49-50.
- Closure of Medium-Scale Yarn Manufacturing Establishments. (XXXIX—6-5-70), 78.
- Commonwealth Prime Minister's Conference (1970), (XXXVII—4-3-70), 4-9.
- Communal disturbances. (XLI—8-5-70), 109.
- Conference of global atmospheric research programme at Brussels. (XL—24-4-70), 79.
- Conference of Housing Ministers. (XXXV—23-2-70), 160-61.
- Conference of Paper Traders and Consumers held by Ministers of I.D.I.T. & C.A. (XL—28-4-70), 52.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Controversy over decision of additional grant to Super Bazar. (XXXVI—26-2-70), 100-01.
- Corporation in Public sector to manufacture paper. (XXXVI—24-4-70), 59-60.
- Criteria for selection of Industrially Backward Districts. (XXXVI—25-2-70), 72-73.
- Demand for Central take over of Kutch area. (XXXVII—9-3-70), 45.

MAYANAN, SHRI—*Contd.*

- Derailement of 15-Dn. Gauhati-Lucknow Express. (XXXVII—10-3-70), 89-90.
- Detention of Amritsar bound Punjab Mail at Lucknow and loot by Military Personnel. (XXXVI—3-3-70), 105-66.
- Development of Comprehensive National Centres for Handicapped persons. (XXXVII—17-3-70), 69-70.
- Development of small enterprises on statutory basis. (XXXVI—3-3-370), 66-67.
- Discovery of arms dumps in Jammu and Kashmir. (XLI—8-5-70), 66.
- Discovery of copper bearing zone in Purulia District, West Bengal. (XLI—18-5-70), 127.
- Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.
- Enquiry by Central Bureau of Investigation against Postal Employees for Pilfering Cheques and Foreign Magazines. (XXXVI—26-2-70), 99.
- Exchange of letters among Prime Ministers of India, U. S. S. R. and Pakistan President. (XXXVI—25-2-70), 71-72.
- Expenditure on plant protection of cotton as recommended by High Power Committee. (XLI—7-5-70), 81.
- Expert Committee on Tax collection. (XXXVI—23-2-70), 68-90.
- Export of Documentary Films. (XLI—14-5-70), 87-88.
- Export of Handicrafts to U. S. S. R. (XLI—6-5-70), 77.
- Export of manganese ore to West European countries. (XXXVII—18-3-70), 78-79.
- Extension given to Export Committee appointed to examine proposals for new pre-fabricated housing factories. (XLI—18-5-70), 119.
- Film Council. (XXXVI—26-2-70), 3-36.
- Financial aid to cooperative agricultural sector. (XXXVIII—26-3-70), 107-08.
- Financial aid to Tamil Nadu to construct customs Building at Dhanushkodi Port. (XXXVII—5-3-70), 104.
- Financing of Agricultural Schemes by State Bank of India in Dry Farming Areas. (XXXVIII—30-3-70), 102.
- Fixation of aluminium price by Bureau of Industrial Costs and Prices. XLI—18-5-70), 92.
- Flue Epidemic. (XXXVI—23-2-70) 215-16.

MAYANAN, SHRI—*Contd.*

- Follow-up action on Dutt Committee Report on Industrial licensing. (XXXVI—24-2-70), 63-64.
- Full Neutralisation to Central Government Employees. (XXXVIII—30-3-70), 92.
- Government's warning to re-rolling mills to keep prices of products at reasonable level. (XLI—12-5-70), 62-65.
- Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 17-26.
- Growth rate in the National Economy. (XXXVI—2-3-70), 115-16.
- Help to needy students by Nationalised Banks. (XXXVIII—03-3-70), 30.
- High rate of deaths due to Cancer. (XL—4-5-70), 43-44.
- Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.
- Housing Convention in Decemeber 1969. (XXXVI—2-3-70), 115.
- Housing projects financed from Central Revolving Fund. (XLI—11-5-70), 58-86.
- Import of Edible Oil. (XXXVII—1-3-70), 2-13.
- Imported instruments lying idle in National Laboratories and Research Institutions. (XXXVI—27-2-70), 82-84.
- Increase in overall outlay for Fourth Plan. (XXXVII—18-3-70), 159.
- Increase in salaries of High Court and Supreme Court Judges. (XL—24-5-70), 1.
- Increase in Salaries of Judges of Supreme Court and High Courts and Reaction of State Governments. (XL—24-4-70), 2.
- India's exports to U. S. S. R. (XXXVIII—24-3-70), 84-85.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Indian Scientists and Engineers working abroad in the field of Electronics. (XXXVII—9-3-70), 143.
- India's Foreign Exchange Reserves. (XXXVI—23-2-70), 71-72.
- India's participation in Fifth International Film Festival of Asian Firms in Frankfurt. (XXXIX—9-4-70), 1-5.
- India's participation in Third Annual Meeting of Asian Banks. (XLI—11-5-70), 15-16.

MAYANAN, SHRI—*Contd.*

- India's share in World Trade. (XXXVII—18-3-70), 57.
- Indian foreign Trade team to Burma. (XXXVII—25-3-70), 85-86.
- Indo-British Joint Ventures in Third countries. (XXXVI—3-4-70), 27-28.
- Indo-Iran protocol for economic trade and Technical Co-operation. (XXXVIII—1-4-70), 93.
- Indo-Nepal talks. (XXXVI—25-2-70), 27-28.
- Indo-yugoslavia visa agreement. (XLI—18-5-70), 113.
- Integrated development programme of Hindustan Shipyard Ltd. (XXXVII—9-3-70), 147.
- International Conference on Prohibition held in New Delhi. (XXXVI—3-3-70), 69.
- Intrusion by Pakistani Nationals in Goalpara District in Assam. (XXXVII—13-3-70), 87-88.
- Joint ventures between India and Iraq in the field of exploring of Crude Oil and Sulphur. (XXXVI—2-3-70), 114.
- Judicial inquiry into Burdwan incident. (XL—24-4-70), 81.
- Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.
- Lifting of U. S. Embargo on Arms Supply of Pakistan. (XXXVI—25-2-70), 73-74.
- Linking of price of food grains with cost of living index as suggested by Punjab Government. (XXXVII—26-3-70), 108.
- Loan agreement with Canda. (XLI—18-5-70), 125.
- Loan from Netherlands. (XXXVII—9-3-70), 317.
- Loans from U. K. (XXXVII—16-3-70), 128-29.
- Loans from West Germany. (XXXVII—39-70), 321.
- Loans to farmers by Central Bank of India for boosting Food production. (XXXVII—12-3-70), 52-53.
- Loans to medical personnel and doctors by nationalised banks. (XL—4-3-70), 117-18.
- Loans to Small Scale Industires by State Bank of India. (XL—4-5-70), 77-78.
- Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXVI—3-3-70), 67-68.

MAYANAN, SHRI—*Contd.*

- Manufacture of weaving machines for cotton and jute textiles. (XLI—5-5-70), 76.
- Meeting of Educationists and student leaders of National Integration Council. (XXXVII—13-3-70), 46-47.
- Meeting of representatives of public undertakings. (XXXVII—16-3-70), 85.
- Meeting of Small-Scale Industries Board at Gauhati. (XXXVI—3-3-70), 69-71.
- Meeting of Southern Zonal Council. (XXXVI—27-2-70), 135-36.
- Memorandum submitted by a deputation of Standing Committee of Gandhi Centenary on prohibition to P.M. (XLI—5-5-70), 100-01.
- Model Rules for Motor Vehicles. (XXXVII—13-3-70), 121-22.
- National Food Congress. (XXXVIII—26-3-70), 136.
- Nationalisation of coking coal mines. (XL—1-5-70), 146-47.
- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.
- Nationalisation of Sugar Industry in U. P. (XXXVI—26-2-73), 96-97.
- Non-aligned Meet at Dar-Es-Slaam. (XL—22-4-70), 163.
- Non-commissioning of Rs. 5 Lakh project of P & T. department for last five years. (XLI—7-5-70), 88.
- Out-flow of foreign exchange by the foreign Companies operating in India. (XXXVI—2-3-70), 112-14.
- Out-flow of Foreign Exchange by the Foreign Overhauling of Primary Education System. (XXXVII—13-3-70), 116-17.
- Pak President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 8.
- Panel to advise on industrial prices. (XXVI—24-2-70), 58.
- Postponment of Bye-elections to Parliament and State Assemblies. (XXVI—24-2-70), 60-62.
- Power Plant for N. E. F. A. (XXXVI—25-2-70), 70-71.
- Price support programme for crops other than foodgrains. (XXXVIII—26-3-70), 50-57.
- Problems re: International Tourism discussed at Tahiti Islands. (XL—1-5-70), 5-6.
- Programme for raising Productivity Level. (XXXVII—17-3-70), 57-58.
- Proposals by Committee for improvement of Railway Lines. (XXXVI—24-2-70), 117-18.

MAYANAN, SHRI—*Contd.*

- Purchase of Aircraft by I. A. C. (XXXVI—27-270), 131-32.
- Purchase of machinery from U. S. S. R. for setting up coal-based fertiliser Plants. (XXXVIII—30-3-70), 124.
- Railway accident between Agradara and Jozpur stations (Eastern Railway). (XLI—3-5-70), 19-22.
- Recommendations of study group on coal industry. (XXXVI—23-2-70), 74-77.
- Recruitment for Delhi Police. (XLI—13-5-70), 41-42.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refugees from foreign countries settled in India. (XXXVI—12-3-70), 113-14.
- Reorganisation of Council of Scientific and Industrial Research. (XXXVIII—3-4-70), 102.
- Report of Commissioner of Railway Safety. (X—28-4-70), 119.
- Report of Pearson Commission. (XLI—18-5-70), 43.
- Representation re. recommendations of working group on pay scale of Delhi University teachers. (XL—24-4-70), 80.
- Resumption of aid to private sector by West German Government. (XL—4-5-70), 85.
- Review of orders issued by West Bengal Home Minister during the United Front Rule. (XLI—2-5-70), 111.
- Review of Rehabilitation of East Pakistan Refugees in West Bengal. (XXXIX—94-70), 86-87.
- Revolving Fund of Rs. 225 Crores for Housing scheme. (XXXVI—23-3-70), 79-80.
- Rise in price of Wheat in different States. (XXVIII—2-4-70), 48-49.
- Sale of goods at Expo. 70 in Osaka (Japan). (XLI—13-5-70), 22.
- Scarcity conditions in Gujarat. (XXXVI—26-2-70), 97-99.
- Scholarship Scheme for students going abroad. (XXXVIII—24-3-70), 40-41.
- Seizure of Chinese currency in Gauhati. (XXXVIII—3-4-70), 74-75.
- Seizure of foreign goods near Bulsar. (XLI—1-5-70), 118.
- Seizure of gold in Bombay. (XXXVII—16-3-70), 127-28.

MAYANAN, SHRI—*Contd.*

- Seizure of hashish meant for smuggling into U.S.A. (XXXVII—16-3-70), 2-18.
- Seminar on Leprosy. (XXXVII—9-3-70), 320.
- Seminar on Minorities in Nation-building. (XL—1-5-70), 92-93.
- Setting up of fertilizer plant in Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of a Modern Component Testing Unit at Bangalore. (XL—22-4-70), 119.
- Setting up of a Plant in North India for manufacturing Potato Flour. (XXXVI—26-2-70), 99-100.
- Setting up of project and camps for eye operations. (XL—4-5-70), 147.
- Setting up of Steel Plants in Foreign Countries. (XXXVI—24-2-70), 59.
- Setting up of steel plants in South. (XXXVI—17-3-70), 70-71.
- Sheikh Abdullah's meeting with Pakistan High Commissioner in India. (XXXVII—11-3-70), 125.
- Swift in Foreign Policy. (XXXVI—25-2-70), 74-75.
- Shifting of Industries by the Birlas from West Bengal. (XXXVIII—24-3-70), 71-72.
- Sixth All-India Language Convention. (XL—1-5-70), 93.
- Small Car Project. (XXXVI—24-2-70), 1-8.
- Soviet Embassy's request for completion of Trivandrum Cultural Centre Building. (XLI—6-5-70), 100-01.
- Soviet reaction to Indo-China conflict. (XLI—13-5-70), 103.
- Speech by Shri Naval H. Tata regarding unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70, 89-90.
- Spying in Chandigarh. (XXXVI—27-2-70), 95-96.
- Statement by Chairman, Air India regarding development of Tourist Industry. (XXXVI—27-2-70), 78-79.
- Strike by employees of Air India Region. (XXXVII—9-3-70), 149.
- Subsidy for setting up of hospitals by people in Rural Areas. (XXXVIII—30-3-70), 126.
- Supply of Arms to Indonesia by India. (XL—27-4-70), 181.

MAYANAN, SHRI—*Contd.*

- Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Survey for rail line between Bombay and Goa via Ratnagiri. (XXXVII—24-3-70), 293-94.
- Survey of demands of Engineering goods for export to European Market. (XXXVIII—25-3-70), 83-84.
- Survey of Hotel Accommodation in India by Indian Institute of Management, Ahmedabad. (XL—1-5-70), 93-94.
- Taking over of textile mills. (XLI—13-5-70), 94.
- Talks on sale of Soviet Coastal tankers and cargo ships to India. (XLI—15-5-70), 191.
- Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.
- Target and Self-sufficiency in Foodgrains. (XXXIX—9-4-70), 85-86.
- Tariff Commission's recommendations re. Alcohol Price Structure. (XXXIX—6-4-1970), 81-82.
- Tariff Commission recommendations regarding drug Industry. (XXXVIII—30-3-70), 126.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- Trade pact with Hungary. (XXXVII—11-3-70), 125-26.
- Trade with Cuba. (XL—29-4-70), 41.
- Transfer of control of U. S. Libraries to India. (XLI—20-5-70), 109-10.
- Twenty-eighth Session of All India Trade Union Congress held in Guntur. (XXVI—26-2-70), 96.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Uniform pattern of Malaria Eradication work for the Border Areas. (XXXVII—9-3-70), 319.
- Unpacked X-Ray plant lying in a local hospital. (XLI—11-5-70), 118-19.
- Unreported cases of crime. (XLI—8-5-70), 110.
- Use of Consultancy services of Administrative Staff College, Hyderabad. (XXXVII—9-3-70), 149.
- Visit by a group of Soviet Artists. (XL—1-5-70), 92.
- Visit by Soviet Vice Chairman to India to review the working of Soviet Aided Plants. (XXXVIII—24-3-70), 294-95.



**MAYANAN, SHRI—Contd.**

- Visit by U. A. R. Minister for Tourism to India. (XXXVIII—24-3-70), 136-37.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Visit of delegation from West Germany to assess fertilizer needs of the Country. (XXXVI—23-2-70,) 154-55.
- Wheat production. (XXXVII—5-3-70), 103-04.

*Debates*

- Experts Committee on Tax Collection (HAH Dis). (XXXVI—2-3-70), 336-39.
- Northern Eastern Council Bill:—  
Consid.) XLI—11-5-70), 290-93.

**MEENA, SHRI MEETHA LAL:**

- Agitation in international forums by India for barring recognition of Rhodesia. (XLI—6-5-70), 58-59.
- Allegation of bribery and corrupt practices against certain officers of P. & T. Department, Rajasthan Circle. (XL—23-4-70), 85-86.
- Anti-Hindi Policy of Delhi Telephone Department. (XL—23-4-70), 95.
- Appointment of Committees of legislatures in all States for welfare of Scheduled Castes and Scheduled Tribes. (XXXVIII—31-3-70), 102.
- Appointment of welfare committees at district level for welfare of Scheduled Castes and Scheduled Tribes in Rajasthan. (XXXVIII—31-3-70), 101.
- Celebration of Lenin Centenary at Aligarh University. (XLI—15-6-70), 47-48.
- Communication facilities in dacoit infested areas contiguous to M. P., Rajasthan and U.P. (XXXIX—9-4-70), 132-33.
- Construction of Post Office Buildings in Rajasthan during Fourth Five Year Plan. (XXXIX—9-4-70), 136-37.
- Criteria adopted for nominating M. Ps. to Telephone Advisory Committee. (XLI—14-5-70), 195-96.
- Decoration of Government Buildings in New Delhi with Murats. (XXXVI—2-3-70), 126-27.
- Demand for desert allowance by Northern Railway Employees' Union, Bikaner Division. (XL—21-4-70), 118.
- Development of sanctuary in Sawai Madhopur in Rajasthan. (XLI—15-5-70), 169-70.

**MEENA, SHRI MEETHA LAL—Contd.**

- Development of Sawai Madhopur District of Rajasthan. (XXXIX—8-4-70), 111.
- Direct Telephone connection between Bonli-Sawai Madhopur. (XLI—14-5-70), 198-99.
- Direct Telephone line between Sawai Madhopur-Jaipur and Gangapur-Jaipur. (XXXIX—9-4-70), 78-80.
- Distribution of books in schools by Soviet Embassy. (XLI—29-4-70), 78.
- District Telephone Advisory Committees in Rajasthan. (XXXIX—9-4-70), 135-36.
- Expenditure on tribal development blocks. (XL—21-4-70), 113-14.
- Facilities at cremation grounds at Gangapur city (Western Railway). XLI—19-5-70), 123-24.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 19-20.
- Foreign experts working at HEC, Ranchi. (XXXVII—10-3-70), 90-91.
- Grabbing of land by Communist Party of India in various States. (XXXVII—9-3-70), 115.
- Height of Kadana Dam. (XLI—13-5-70), 31.
- Idling away of time by senior civil servants. (XL—24-4-70), 82.
- Import of Edible oils. (XXXVII—5-3-70), 12.
- Improvement of road leading to goods shed, Gangapur city (Western Railway. (XLI—19-5-70), 119-20.
- Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 38.
- Industrial survey of Rajasthan. (XLI—19-5-70), 102-21.
- Iran's supports to Pakistan on Kashmir. (XL—29-4-70), 90.
- Landless Army Personnel allotted land in Rajasthan. (XL—22-4-70), 98.
- Laying of S. A. X. Telephone Cables in Lalsot in Jaipur Division. (XLI—14-5-70), 198.
- Location of tribal development blocks in Rajasthan. (XL—21-4-70), 116-17.
- MPs' memorandum to P.M. regarding relations with Taiwan. (XLI—13-5-70), 1.

**MEENA, SHRI MEETHA LAL—Contd.**

- Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 13-24.
- Mode of selection of Deputy Director (Technical) and Assistant Editor in headquarters of ICMR. (XLI—11-5-70), 213-14.
- Mystery about the death of Shri Lal Bahadur Shastri. (XXXVIII—13-3-70), 90.
- Nationalisation of Smaller Banks in private Sector. (XXXVI—23-2-70), 49-50.
- New Railway Lines in Rajasthan. (XXXIX—7-4-70), 143-44.
- Non-Payment of scholarships in time to students of scheduled castes and scheduled tribes in Rajasthan and Assam. (XXXVIII—31-3-70), 103.
- Paintings and Decorative panels in lounge at Palam Airport. (XXXVII—9-3-70), 46.
- Pakistani national in Ajmer. (XLI—15-5-70), 81-82.
- Permission by Forest Department for digging Wells in the foot hills in the Hilly area of Rajasthan. (XLI—14-5-70), 184-85.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Post Office and Telephone facilities in Sawai Madhopur as backward area. (XXXIX—9-4-70), 134-35.
- Prime Minister's meeting with Journalists. (XXXVI—25-2-70), 79-80.
- Procedure for appointment of Secretary of Central Social Welfare Board. (XXXVIII—10-3-70), 94-95.
- Production of Instruments by Surgical Instruments Plant, Madras. (XXXIX—20-4-70), 97-98.
- Quota of porters reserved for scheduled castes and scheduled tribes on the railways. (XL—21-4-70), 118-19.
- Recruitment to Clerical posts in Indian Council of Medical Research. (XXXIX—13-4-70), 115.
- Report of the Speech delivered by Minister of Food and Agriculture at Kanpur. (XL—23-4-70), 86-87.
- Rotten Food-grains in the godowns of F.C.I. in Rajasthan during 1969-70. (XXVIII—2-4-70), 120.
- Sale of Forged Postal Stationery from G.P.O., Delhi. (XXXIX—9-4-70), 29-39.

**MEENA, SHRI MEETHA LAL—Contd.**

- Scheduled Castes and Scheduled Tribes in F. A. C. T. Factory, Travancore-Cochin. (XL—27-4-70), 84.
- Seniority list of Class I technical officers in Roads Wing. (XLI—13-5-70),
- Separate Postal Division for Sawai Madhopur due to heavy work load in Bharatpur P. & T. Divisional Office. (XXXVIII—2-4-70), 67-68.
- Setting up of new colonies for rehabilitation of Scheduled Castes and Scheduled Tribes in Rajasthan. (XLI—19-5-70), 121-22.
- Setting up of Public Telephone booths in Jaipur Division. (XLI—14-5-70), 196-97.
- Setting up of tribal development blocks in Rajasthan during Fourth Five Year Plan. (XLI—21-4-70), 115-16.
- Shortage of coins in districts of Indore, Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 32-33.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 9-10.
- Show rooms set up in foreign countries. (XLI—13-5-70), 114.
- Sixteen bodies found near Sripur Colliery in Asansol (West Bengal). (XXXIX—10-4-70).
- Small Scale Industries Finance Corporation. (XXXVII—10-3-70), 37-38.
- Talks with Yugoslavia's Foreign Minister on Nonaligned meet. (XLI—6-5-70), 83-84.
- Visit by American and Soviet teams to Central Agricultural Farm, Suratgarh (Rajasthan). (XXXIX—16-4-70), 83.
- Visit by members of the Federation of Indian Export Organisation to African Countries. (XXXVIII—25-3-70), 92.
- West German Investment in India. (XXXVIII—30-3-70), 78.

**Debates**

- D.S.G. (General) 1969-70. (XXXVIII—25-3-1970), 228-32.
- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation (C.A.). (XXXIX—10-4-70), 219-20.

**MEGHACHANDRA, SHRI M :**

- Adjudication appeal on retrenchment in Manipur, P.W.D. (XXXVI—12-3-70), 90.
- Allocation for Financial Assistance to Goldsmiths in Manipur. (XXXIX—13-4-70), 143-44.

## MEGHA CHANDRA, SHRI M.—Contd.

- Allotment of Land in Imphal to Editor of Prajatantra Patrika. (XXXVIII—3-4-70), 198.
- Allotment of Land to Elanghakangpokpi Farming Society of Manipur. (XXXIX—9-4-70), 82.
- Allotment of land to landless presents in Manipur for Agricultural purposes. (XXXVI—26-2-70), 130-32.
- Allotment of scooters quota for Manipur. (XXXIX—7-4-70), 104-05.
- Amount allotted for Welfare of Scheduled Caste/Scheduled Tribes of Manipur. (XXXIX—7-4-70), 103-04.
- Annual Earnings of Manipur State Transport. (XXXVI—27-2-70), 145-46.
- Annual Plan outlay for Manipur. (XXXVI—4-3-70), 76-77.
- Applications for Registration of Trade Unions in Manipur. (XL—23-4-70), 151.
- Appointment of Head Pharmacutists in Manipur. (XXXIX—13-4-70), 143.
- Appointment of Scheduled Castes to Gazetted Posts in Manipur. (XL—1-5-70), 84-85.
- Arrest of persons connected with the Revolutionary Government in Manipur. (XLI—1-5-70), 109.
- Automatic Telephone Exchange at Imphal. (XXXVII—5-3-70), 126-27.
- Branches of nationalised banks in Manipur. (XXXVII—16-3-70), 219-20.
- C.B.I. probe into the case of former Director of Health and Medical Services, Manipur. (XL—27-4-70), 169-70.
- C.P.W.D. Sectional Officers posted at Tuliha! airport. (XXXVII—16-3-70), 101.
- Closure of companies in Manipur. (XXXVIII—31-3-70), 78.
- Concession to pilgrims from Manipur for visits to Holy Places. (XXXVIII—24-3-70), 331.
- Conditions for Financial Assistance to Indigent-Artistes. (XL—23-4-70), 150-51.
- Conditions to be fulfilled before Establishment of Medical Colleges. (XXIX—6-4-1970), 148-49.
- Construction of sports stadium at Manipur. (XXXII—9-3-70), 217.
- Construction of Tuliha! Airport near Imphal. (XXXVIII—25-3-70), 125.

## MEGHACHANDRA, SHRI M.—Contd.

- Consultations with Manipur reg. Decision on the location of Borak Project. (XL—22-4-70), 188.
- Contractor-Labour dispute in Manipur. (XXVIII—2-4-70), 216.
- Credit made available to farmers and small businessmen in Manipur. (XL—27-4-70), 168-69.
- Cut in Fund Allocation of AIR, Imphal. (XXXVII—12-3-70), 87-88.
- D.A. rise to Government Employees in Manipur. (XXXVII—9-3-70), 104.
- Damage to crop at Thenbal, Manipur due to Hailstorm. (XXXVI—12-3-70), 87-88.
- Defective Construction of Tuliha! Airport in Manipur. (XXXVII—11-3-70), 117.
- Demand for making Mao as Headquarters of Manipur North District. (XXXIX—10-4-70), 127.
- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—9-3-70), 215.
- Demand of Electricity Employees Union, Manipur. (XL—22-4-70), 189.
- Demarcation of Indo-Burma Boundary. (XXXVI—25-2-70), 100.
- Denial of children allowance to employees in Forest Department, Manipur. (XXXVIII—2-4-70), 57.
- Determination of Boundary between Villages in Manipur. (XXIX—10-4-70), 78.
- Development of small scale Industries in Manipur. (XXXVIII—31-3-70), 78.
- Development works in Hill Areas of Manipur. (XXXIX—10-4-70), 79.
- Discontent among inspectors of cooperative department, Manipur. (XXXVIII—26-3-70), 180-81.
- Disposal of Surplus Air-field at Kokohing Pale of Manipur. (XXXVIII—25-3-70), 123-24.
- Distribution of Fertilizer to farmers in Manipur. (XXVIII—2-4-70), 127-28.
- NT specialist in the General Hospital, Manipur. (XXXVII—16-3-70), 99-100.
- Educated Unemployed in Manipur. (XXII—53-70), 128-30.
- Employment of Engineers and Diploma Holders in Manipur. (XL—23-4-70), 149.
- Employment of physically-handicapped persons in Manipur. (XL—28-4-70), 99.

MEGHACHANDRA, SHRI M.—*Contd.*

- Employment to Manipur Youth in Railways. (XXXVI—3-3-70), 63.
- Export of Handloom Projects. (XXXIX—8-4-70), 146.
- Facilities for Specialised studies extended to Doctors Employed under Central Health Services. (XXXIX—6-4-1970), 150-51.
- Facilities to medical graduates working under Government of Manipur. (XXXVII—16-3-70), 219.
- Failure of Presiding Officers to give Distinguished seal marks in Panchayat Election in Manipur. (XXXVII—12-3-70), 89.
- Financial assistance to indigent artistes of Manipur. (XXXVIII—26-3-70), 179-80.
- Financial Assistance to Polo Clubs in Manipur. (XL—1-5-70), 108-09.
- Fire in a Manipur village. (XXXVII—9-3-70), 216.
- Fire in Waikhong village of Manipur. (XL—24-4-70), 108.
- Funds earmarked for irrigation facilities of Manipur. (XXXVIII—25-3-70), 123.
- Grants in Aid to States. (XXXIX—6-4-1970), 150.
- Grant of Recognition to Manipur Electricity Employees' Union. (XXXVI—26-2-70), 134.
- Grievances of zilladars of Manipur. (XL—30-4-70), 122-23.
- Housing schemes for scheduled caste area of Manipur. (XXXVIII—24-3-70), 376-77.
- Housing loans by Manipur Government. (XL—27-4-70), 171-72.
- Imphal Municipality. (XL—27-4-70), 170.
- Improvement in Handloom Industry of Manipur. (XXXVI—25-2-70), 58-59.
- Improvement of power supply in Manipur. (XXXVI—25-2-70), 100.
- Increase in Dearness allowance for Manipur employees. (XL—24-4-70), 109.
- Increase in the Strength of Doctors and medical Staff for Hospitals and dispensaries of Manipur. (XXXVII—9-3-70), 314.
- Industrial Survey in Manipur. (XXXVI—3-3-70), 64.
- Industries set up by Himalayan Tiles, Manipur. (XXXVIII—26-3-70), 178.
- Interviews by U. P. S. C. for posts of Manipur. (XL—1-5-70), 105-06.

MEGHACHANDRA, SHRI M.—*Contd.*

- Irrigation facilities in Manipur. (XXXVI—5-3-70), 128.
- Laboratory Technicians of Medical Department, Government of Manipur. (XXXVII—16-3-70), 100-01.
- Loans given to Businessmen by State Bank of India, Imphal. (XXXIX—6-4-1970), 149-50.
- Loktak project. (XXXVI—25-2-70), 44-45.
- Manipur Civil Service Cadre. (XL—1-5-70), 106-07.
- Manipur Panchyati Raj Bill. (XXXVIII—26-3-70), 177-78.
- Meeting of Evaluation and Implementation Committee on Labour in Manipur. (XL—30-4-70), 123.
- Memorandum by Manipur School Mothers Association. (XXXVI—27-2-70), 61.
- Memorandum form P. & T. Employees of Manipur for Grant of Hill, Winter and other Allowances. (XXXIX—9-4-70), 80-81.
- Mid-Term Election in Manipur. (XXXIX—7-4-70), 40-41.
- Minimum Wages in Manipur. (XL—30-4-70), 123-24.
- Minimum wage rates for unskilled workers in Manipur. (XXXVIII—26-3-70), 117.
- Mittra Committee Report on Police Firing at Imphal in Sept. 1965. (XXXVI—27-2-70), 146-47.
- New Cachar Road. (XXXVIII—4-3-70), 152-53.
- Non-acceptance of Money Orders at Sangjamal and Imphal Baza: Post-Office. (XXVIII—1-4-70), 125.
- Nursing course under Medical Directorate, Manipur. (XXXIX—13-4-70), 142.
- Opening of Manipur Handloom Emporium at New Delhi. (XXXVI—25-2-70), 59.
- Panchayat Elections in Manipur. (XXXVII—12-3-70), 89-90.
- Paper Mill in Manipur. (XXXVII—10-3-70), 97.
- Passports applied for and issued for Manipuri Haj Pilgrims. (XL—22-4-70), 187.
- Pay scales of graduate headmasters in Manipur schools. (XXXVIII—3-4-70), 197-98.
- Pay scales of Manipur employees. (XL—24-4-70), 108.

## MEGHACHANDRA, SHRI M.—Contd.

- Pay scales of Primary Investigators in Manipur. (XXXVIII—3-4-70), 198-99.
- Payments of Compensation to Dependent of deceased R. K. Ibochoubi Singh. (XXXVII—16-3-70), 149.
- Payment to Panchayati Raj Training Centre, Manipur. (XXXVI—26-2-70), 133-34.
- Per capita consumption of Electricity per annum in Union Territories during 1969-70. (XXXIX—8-4-70), 147-48.
- Policy ring in Imphal during Prime Minister's visit. (XXXVII—9-3-70), 112.
- Posts of Principal and Vice-Principal in Higher Secondary Schools in Manipur. (XXXVII—13-3-70), 168-69.
- Post Offices opened in Manipur during 1969-70. (XXVIII—2-4-70), 126-27.
- Posting of Employees of Field Publicity Section. (XXXIX—9-4-70), 81-82.
- Primary Health Centres running without doctors in Manipur. (XXXVI—2-3-70), 116-17.
- Production of Paddy in Manipur. (XXXVI—26-2-70), 132-33.
- Progress of L.I.C. Business in Manipur. (XXXVIII—30-3-70), 202.
- Promotion to Nurses in Dethi Hospitals. (XXXVI—2-3-70), 117.
- Proposal for setting up spinning Mill in Manipur. (XXXVII—4-3-70), 79.
- Purchase of second hand engines by the Manipur Administration. (XXXIX—8-4-70), 146-47.
- Quota of seats for passengers from Manipur in Assam Mail/Express trains. (XXXVIII—24-3-70), 330-31.
- Recruitment Centre at Imphal for Telephone Department. (XXXVII—5-3-70), 125, 26.
- Refusal of Festival Advance to employees of Manipur P. W. D. (XXXIX—13-4-70), 143.
- Registration of cases against Personnel of V.V.F. in Manipur. (XXXVI—27-2-70), 144-45.
- Rehabilitation of refugee families in Manipur. (XXXVII—5-3-70), 127-28.
- Restrictions on operations in the General Hospital, Manipur. (XL—27-4-70), 172.
- Retirement of P. W. D. Workers in Manipur. (XXXVIII—30-3-70), 202.

## MEGHACHANDRA, SHRI M.—Contd.

- Retrenchment in P. W. D., Manipur. (XXXVI—26-2-70), 132.
- Revision of pay of chowkidars of L. P. School, Manipur. (XXXVIII—3-4-70), 197.
- Revision of pay of village chowkidars in Manipur. (XXXVIII—9-3-70), 217.
- Rural Electrification in Manipur. (XXXVI—II—25-3-70), 124.
- Sale of Paddy by Manipur Administration to Food Corporation of India. (XXXIX—9-4-70), 39.
- Sanction of five days holiday in a month in Manipur Government Hospitals. (XXIX—13-4-70), 141-42.
- Scarcity of Loose Coins in Manipur. (XXXIX—6-4-1970), 149.
- Selection Grade Scale for Teachers of Government-aided Schools. Manipur. (XXXVII—13-3-70), 169-70.
- Selection of Distributors for C. I. Sheet in Manipur. (XXXVI—24-2-70), 136-37.
- Seniority among L. P. School Teachers, Manipur. (XL—24-4-70), 107.
- Separate quota of Promotion for C.P.W.D. Sectional Officers to Assistant Engineers. (XXXVIII—30-3-70), 204.
- Setting up of a Cement manufacturing Plant in Manipur. (XXXVI—3-3-70), 63-64.
- Setting up of mental hospital in Manipur. (XXXVII—9-3-70), 316.
- Setting up of new medical college during the Fourth Plan for Manipur. (XXXVII—9-3-70), 316.
- Setting up of Public Sector Industries in Manipur. (XXXVIII—31-3-70), 77.
- Setting up of a University Centre at Imphal. (XXXVI—27-2-70), 146.
- Settlement of De-Reserved Fishery Land in Manipur. (XXXIX—9-4-70), 80.
- Social Welfare Measures taken up in Manipur. (XXXVI—24-2-70), 136.
- Specialised training for Agricultural Officers of Manipur in foreign countries. (XL—30-4-70), 121.
- Strength of the Electricity Project Division of Manipur. (XXXIX—8-4-70), 148.
- Strength of the work charged staff in the Manipur P. W. D. (XXXVII—9-3-70), 313.

**MEGHACHANDRA, SHRI M.—Contd.**

Surrender of sanctioned money by departments of U. T. of Manipur during 1969-70. (XL—24-4-70), 105.

Telephone Advisory Committees for Manipur, Tripura, NEFA and Nagaland. (XL—23-4-70), 150.

Training of Veterinary Officers of Manipur in Australia. (XL—30-4-70), 121-22.

Tulihal Aerodrome. (XL—29-4-70), 130-31.

Tulihal Aerodrome in Manipur. (XXXVII—4-3-70), 151-52.

Union of G. P. W. D. Sectional Officers. (XXXVIII—30-3-70), 203.

Untrained non-Matriculate Teachers in Manipur Elementary Schools. (XXXVII—13-3-70), 169.

Upgrading of Agriculture School of Manipur to an Agriculture College in Fourth Plan. (XL—23-4-70), 149-50.

Upgrading the Post of Physical Instructors in Manipur. (XXXIX—10-4-70), 128.

Vehicles purchased for Manipur State Transport. (XXXIX—10-4-70), 128.

*Debates*

Constitution (Amendment) Bill, 1970 (*Amendment of Eighth Schedule*). (XXXV—27-2-70), 260.

**MEHTA, SHRI ASHOKA :**

Banking Companies (Acquisition and Transfer of Undertaking) Bill, Consid. (XXXVII—18-3-70), 297-305.

Banking Companies (Acquisition and Transfer of Undertakings) Ordinance. (Res.) (XXXVII—18-3-70), 297-305.

D. G. 1970-71 :

Min. E. A. (XXXIX—7-4-70), 232-42.

General Budget, 1970-71—General Discussion. (XXXVII—10-3-1970), 288-301.

North Eastern Council Bill. Consid. (XLI—11-5-70), 267-70.

**MEHTA, SHRI P. M. :**

Enquiry commission for abolition of contract system in Coal Mines. (XXXVII—12-3-70), 12.

Enquiry in to assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63.

**MEHTA, SHRI P. M.—Contd.**

Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.

Withdrawal of cases against Delhi Policemen. (XXXVIII—24-3-70), 230-31.

*Debates*

D. G. 1970-71 Min. Foreign Trade. (XXXIX—13-4-1970), 247-48.

Min. Lab. Emp. and Reh. (XL—29-4-70), 282-84.

D. G. (Railways), 1970-71 : (XXXVIII—28-3-70), 76-77.

Finance Bill, 1970 : Consid. Cl. (XLI—6-5-70), 311-22.

**MELKOTE, DR. :**

Appointment of Third Pay Commission. (XL—24-4-70), 209-10.

Demands for Grants, 1970-71 :

Min. Lab., Emp. and Reh. (XL—24-4-70), 229-35.

**MENON, SHRI GOVINDA :**

Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970. Int. (XXXVI—27-2-70), 222-51.

Consid. (XXXVII—18-3-70), 283-97. (XXXVIII—24-3-70), 482-96.

Consid. cl. cl. (XXXVIII—24-3-70), 528-626.

Banking Companies (Acquisition and Transfer of Undertakings) Ordinance (Res.). (XXXVIII—18-3-70), 283-97. (XXXVIII—24-3-70), 482-96.

Beating of M. Ps. by police and preventing them from coming to Parliament House. (Q. O. P.). (XXXIX—7-4-70), 191-92.

Bye-election in Cheran Mahadevi Assembly Constituency of Tamil Nadu. (St.). (XLI—5-5-1970), 286-90.

Constitution (24th Amendment Bill : Int. (XLI—18-5-1970), 251-75.

Continuance of Chief Ministers who have Ceased to be Members of Rajya Sabha (St.) (XXXIX—6-6-70), 326.

Correction of answer to S. Q. No. 1413 re : reform in Muslim Personal Laws. (XLI—13-5-70), 199-200.

D. G., 1970-71 :

Deppt. Soc. Wel. (XL—30-4-70), 204-18.

Election to the Bihar Legislative Council CA. (XL—24-4-1970), 179-200.

**MENON, SHRI GOVINDA—Contd.**

Publication of a defamatory letter in the Hindustan Times re. Shri Madhu Limaye etc. (XXXIX—20-4-1970), 257-58.

Re. Finance Bill, 1970. (XLI—1-5-70), 239-44.

Reports of Commissioner for S. C. and S. T. and Report of Committee on Untouchability (M.). (XLI—20-5-70), 262.

Reported remarks of Chief Justice of India about notice of lodgement of appeal served on some M. Ps. (XLI—22-4-70), 247-52.

Right to Property (Res.). (XLI—1-5-70), 313-17.

Special Marriage (Amendment) Bill :

Consid. (XLI—20-5-1970), 243, 252-53.

Consid. Cl. (XLI—20-5-70), 255-56.

Mohon to pass. (XLI—20-5-70), 257.

Supreme Courts Notice to certain M. Ps. (Q.P.). (XXXVIII—3-4-70), 223-24.

Matter under Rule 377 :

Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 218-26.

**MENON, SHRI KRISHNA :**

D.G. 1970-71:

Min. E. A. (XXXIX—8-4-1970), 221-35.

**MENON, SHRI VISWANATHA :**

Acquisition of land for precision instruments factory in Kerala. (XLI—12-5-70), 97-98.

Additional assistance to Kerala for Kuttiadi and Pamba irrigation Project. (XXXIX—8-4-70), 93.

Amendment of Constitutional provision regarding time gap between two sessions of a Staff Assembly. (XXXVI—27-2-70), 57-58.

Appointment of Collector in Department of Customs and Central Excise, Cochin. (XLI—18-5-70), 222.

Assistance to Industrial Co-operatives by Industrial Finance Corporation. (XXXVI—23-2-70), 44-46.

Avenues of Promotion of Draftsmen Grade II and III as Section Officers in Civil Wing of P. & T. Directorate. (XXXIX—9-4-70), 151-52.

Ban on export of rosewood and figured laurel wood. (XXXVI—23-2-70), 166-67.

**MENON, SHRI VISWANATHA—Contd.**

Boats in Thekkady wild life sanctuary (Kerala). (XI—24-4-70), 171.

Cases of Staff Artistes of AIR pending with Govt. Labour Machinery. (XXXVII—12-3-70), 91.

Charges against Office-bearers of Indian Oil Workers Union. (XXXVI—2-3-70), 122.

Cloth Mills set up in foreign countries by Birla Group of Industries. (XXXVII—11-3-70), 85.

Companies violating ceiling on salaries of managing agents and Directors. (XXXVII—10-3-70), 87.

Construction of quarters for the staff of Customs department, Cochin. (XLI—4-5-70), 223.

Conversion of Trivandrum-ernakulum metre-gauge line into Broad-gauge. (XXXVI—24-2-70), 145-46.

Defaulting Concerns in the list of I. F. C. (XXXVI—2-3-70), 43-45.

Development of Petro-Chemicals Complex in Cochin. (XXXIX—6-4-1970), 40-41.

Disparities in the wages of LIC Workers. (XXXVI—23-2-70), 129-30.

Dollar Counterfeit Case in Madras. (XXXVII—13-3-70), 108.

Duration of Preliminary Engineering Degree Course. (XXXVII—13-3-70), 108-09.

Eligibility of Class IV staff of P. & T. Civil Wing for promotion in Class III Clerical Cadre. (XLI—23-4-70), 204.

Employees of customs Department at Cochin and Calcutta. (XLI—18-5-70), 221.

Engineering Goods Exports. (XXXVII—18-3-70), 95-96.

Establishment of Minor Irrigation Corporation. (XLI—7-5-70), 68-69.

Eviction of families from Ernakulam for Fertilizer and Petro-Chemical Complex. (XXXVI—23-2-70), 81-82.

Expenditure on EXPO-70 to be held in Japan. (XXXVII—16-3-70), 40-41.

Export of Marine Products. (XXXIX—8-4-70), 95-96.

Export Trade. (XXXVII—18-3-70), 101-02

Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15-21.

## MENON, SHRI VISWANATHA—Contd.

- Grant of Bonus to Coffee/Tea Board employees. (XXXVIII—25-3-70), 108.
- Grant of Field Establishment Allowance to Class IV Employees of Geological Survey of India. (XXXVII—16-3-70), 104-05.
- Hindustan Housing Factory Ltd., New Delhi. (XXXIX—13-4-70), 85-86.
- Honorarium to employees of foreign Traffic Accounts Office, Delhi. (Western Railway). (XXXVII—10-3-70), 96-97.
- Income-tax Assessments. (XXXVII—9-3-70), 337.
- Income Tax returns of AIR chief producers. (XXXVII—12-3-70), 73.
- India's per capita income. (XXXVII—4-3-70), 77.
- India's poor performance in World Export Trade during 1969. (XLI—20-5-70), 51-52.
- International Airport at Cochin. (XXXVI—27-2-70), 41.
- Introduction of Central Industrial Security Force in Cochin division of PACT. (XXXIX—6-4-70), 37-38.
- Introduction of Electric Trains in Kerala. (XXXVI—3-3-70), 1-5.
- Introduction of new ideas in Training system for officers and jawans. (XXXVI—25-2-70), 166.
- Issue of Pass Book of General Provident Fund to Class IV Staff of Agricultural Offices of Civil Wing of P. & T. Department. (XXXIX—9-4-70), 157-58.
- Longer working hours for A.I.R. Class IV Employees. (XXXVII—5-3-70), 105-06.
- Lowering the age for Franchise and Amendment of Election Law. (XXXVI—24-2-70), 44-45.
- M. Ps. reaction to Broadcasts of Chief Ministers and other Leaders. (XXXVII—12-3-70), 95.
- New Building for Trichur Railway Station. (XXXVI—24-2-70), 73-74.
- Number of vacant posts in clerks grade in A.I.R. (XL—23-4-70), 203.
- Opportunity to broadcast over AIR Tri-vandrum by President, Road Transport Corporation Employees' Association. (XXXVII—12-3-70), 111-12.
- Over-bridge at Alwaye railway Station. (XXXVI—24-2-70), 145.

## MENON, SHRI VISWANATHA—Contd.

- Pilot project of Sandwich course in Engineering Colleges and Polytechnics. (XXXVII—9-3-70), 142.
- Production of Electronic Components. (XXXIX—8-4-70), 87.
- Promotion of clerks Grade II in Zonal Traffic and Current Accounts seniority Units. (XLI—5-5-70), 152.
- Proportionate pension to emergency Commissioned officers who had been commissioned Junior ranks. (XXXVII—18-3-70), 79-80.
- Quarters for the employees of Customs department, Cochin. (XL—4-5-70), 222-23.
- Reassessments of Messrs Khimji Poonja and Company, Bombay. (XXXVI—23-2-70), 102.
- Recall of Lt. Governor of Goa. (XXXVII—3-4-70), 71-72.
- Reinstatement of Customs Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—13-4-70), 78-79.
- Reinstatement of P. & T. Employees after recent relaxation announced by Government in Cochin Area. (XXXIX—9-4-70), 75.
- Reversion of sub-heads in F. T. A. Office, Delhi (Western Railway). (XXXVII—11-3-70), 94.
- Rules regarding service conditions applicable to employees under private aviation companies. (XXXVII—9-3-70), 50.
- Setting up of Publishing Company by Tatas in collaboration with U. S. Firms. (XXXVII—17-3-70), 84-85.
- Special Training of Harijan Boys at Ship-building Yard, Visakhapatnam. (XXXVII—17-3-70), 75.
- Supply of tankers of Japanese shipyards. (XLI—15-5-70), 176.
- Technological Policy Statement. (XXXVII—4-3-70), 72.
- Tourist Traffic to Thekkady (Kerala) wild life sanctuary. (XXXIX—17-4-70), 125.
- Training programme for SSLC Examination passed evictees for jobs in Cochin Fertilizer project. (XXXVII—9-3-70), 291.
- Trend in the indices of exports-imports. (XLI—20-5-70), 150-51.
- Tri-partite Committee on Automation. (XXXVI—26-2-70), 217.



**MENON, SHRI VISWANATHA—Contd.**

Winding of U. S. Pulse improvement project in India. (XXXVII—5-3-70), 94-95.

Working of Indo-Norwegian Project for Exploratory Fishing on Kerala Coast. (XXXVI—26-2-70), 214-15.

*Debates*

D. G. 1970-71 :

Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—16-4-1970), 205-08.

Reported Resignation of Shri Mohan Kumaramangalam from the Board of Bennett Coleman and Co. (CA). (XLI—20-5-1970), 80-81.

**MINIMATA AGAM DAS GURU SHRIMATI :**

Execution of Mortgage Deed for grant of loan by LIC to Madhya Pradesh Electricity Board. (XL—27-4-70), 51.

Share of Madhya Pradesh in Power of Rihand Project U. P. (XL—29-4-70), 147-48.

**MIRZA, SHRI BAKAR ALI :**

B. O. H. (XXXVII—13-3-70), 247-48. (XLI—8-5-70), 172.

Banking Companies (Acquisition and Transfer of Undertakings) Bill. Consid. (XXXVIII—24-3-70), 481-82.

Banking Companies (Acquisition and Transfer of undertakings) Ordinance 1970 (Res) (XXXVIII—25-3-70), 481-82.

Constitution Amendment Bill (Omission of Article 314) by Shri Madhu Limaye

Int. (XL—24-4-70), 250-53.

D. G. 1970-71.

Min. H. A. (XXXVIII—3-4-70), 233-37.

President's Address (M). (XXXVI—3-3-1970), 326-30.

Recent Communal Disturbances in the country. (Dis. (XLI—20-5-1970), 318-22.

Telengana Problem. (Dis. (XLI—18-5-1970), 352-55.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A.M.). (XXXIX—6-4-70) 295-97.

**MISHRA, SHRI BIBHUTI :**

Non-implementation of recommendations of wage committee and wage board for working journalists by Samachar Bharati. (XXXVIII—26-3-70), 50.

**MISHRA, SHRI G. S. :**

Shortage of Telephone Equipment. (XXXIX—9-4-70), 28.

*Debates*

D. G. 1970-71 :

M. n. of Irrigation and Power. (XXXIX—9-4-1970), 243-45, 268-69.

Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-1970), 308-10.

**MISHRA, SHRI L. N. :**

Beating by police of some M. P. and S. S. Pr demonstrations on 6-4-70. (Matte under Rule 377), (XLI—23-4-70), 325.

Demands for Grants 1970-71 :  
Min. of Defence, (XL—27-4-1970), 390-410.

Missing of IAF Plane. (C.A.). (XLI—14-5-70), 220-27.

*Debates*

D. G., 1970-71 :

Min. Ed. & Y. S. (XL—21-4-70) 259-68.

**MISRA, SHRI JANESHWAR :**

Abolition of land revenue on uneconomic holdings by Delhi Administration. (XXXVI—26-2-70), 62.

Abolition of Radio licence fee. (XLI—14-3-70), 57-58.

Agreement with UAR for Cooperation in Atomic Field. (XL—29-4-70), 112.

Alleged Mismanagement in the Demographic Training and Research Centre Bombay. (XXXVIII—30-3-70), 207.

Appointment of High Court Judge. (XXXIX—10-4-70), 63.

Appointment of I. C. S. Officers as Secretary in Banaras Hindu University. (XXXIX—10-4-70), 196.

Archaeological Survey of India. (XXXIX—10-4-70), 26.

Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—17-4-70), 105.

**MISRA, SHRI JANESHWAR—Contd.**

- Assessment of House Tax of Anand Bhavan. (XXXVI—25-2-70), 180-81.
- Asylum to Soviet Press officer disappeared from New Delhi. (XXXVII—11-3-70), 73.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Central financial assistance to population study centre, Madras. (XXXVIII—30-3-70), 154.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Collision of Toofan Express with a compartment at Patna Station. (XLI—5-8-70), 160-61.
- Commemorative Stamps on Chandra Shekhar Azad and Acharaya Narendra Dev. (XXVIII—2-4-70), 113-14.
- Communal and Parochial Activities in Universities. (XXXIX—10-4-70), 196.
- Compensation to Labourers killed as a result of collapse of the Cultural Centre Building in Trivandrum. (XXXVII—4-3-70), 74-75.
- Contract to M/s A. H. Wheeler & Co. for book-stalls at Railway Stations (XXXVIII—24-3-70), 78-79.
- Gripping of small children for begging purposes. (XLI—12-5-70), 97.
- D. M. K. Leader's Statement re-Language Policy. (XXXVIII—24-3-70), 53.
- Declaring Allahabad University as a Central University. (XXXVIII—3-4-70), 60.
- Destruction of Tibetan idols by China. (XL—22-4-70), 170.
- Disclosure of assets by Ministers and Government officers before entering office. (XL—24-4-70), 68.
- Discontinuance of Publication of Allahabad Newspapers. (XL—23-4-70), 168-69.
- Discrimination against Buddhists in Ladakh. (XXXVIII—3-4-70), 16-25.
- Employment for Handicapped persons. (XXXIX—7-4-70), 65.
- English as medium of Instruction and Examination in Law in Delhi University. (XXXVI—27-2-70), 163.
- Entry of police into educational institutions in West Bengal. (XLI—8-5-70), 14.
- Expenditure incurred on Illumination and Decoration of Government Buildings on Republic Day Celebrations; 1970. (XXXVI—23-2-70), 41.

**MISRA, SHRI JANESHWAR—Contd.**

- Expenditure on tours of Prime Minister to U. P. (XXXVI—27-2-70), 150-52.
- Expert Committee on Tax collections (XXXVI—23-2-70), 68-70.
- Expert Panel to Assist Foreign Ministry. (XXXVI—25-2-70), 67.
- Extension of Chinese base in Charab valley. (XXXVI—25-2-70), 171.
- Financial Aid Provided to Baroda University for Survey of Baroda City by Planning Commission. (XXXIX—8-4-70), 69-70.
- Foreign Minister's meet at Jeddah. (XXXVII—11-3-70), 161.
- Free legal aid to the Poor. (XXXIX—14-4-70), 156.
- French arms for Pakistan. (XXXVIII—25-3-70), 109-110.
- Grants to Allahabad University for Research and Excavation work in Kaushambi. (XXXIX—17-4-70), 179-80.
- Import of a statue of Lenin by Soviet Embassy. (XXXVIII—25-3-70) 101-02.
- Increase in Pakistan's Naval Force near East Pakistan. (XI—22-4-70), 169.
- Indo-Pak War-seizure and Disposal of properties. (XXXVII—11-3-70), 126-27.
- Indo-Soviet agreement on Expansion of Bokaro Steel Plant. (XXXVII—10-3-70), 196-97.
- Indo-Yugoslavia *visu* agreement. (XLI—13-5-70), 113.
- Inspection posts set up by China on West Bengal Border. (XL—22-4-70), 169.
- Installation of Tube-Wells with the help of Drilling Machines in certain Districts of U. P. (XXXVIII—2-4-70), 159-60.
- Introduction of Mail Train from Allahabad to Lucknow. (XXXVIII—31-3-70) 81.
- Irregularities in sale of tickets and other matters at Bhatani Station (North Eastern Railway). (XLI—5-5-70), 87.
- Issue of Commemorative Stamps in *Mem-*ory of Dr. Ram Manohar Lohia, Jatindra Nath Das and Udhram Singh, (XI—23-4-70), 214-15.
- Jobs for unemployed Commercial Pilots (XXXIX—10-4-70), 196.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.

**MISRA, SHRI JANESHWAR—Contd.**

- Linking of Rambagh Station (Narrow-gauge) with Allahabad Station (Broad-gauge). (XXXVIII—31-3-70), 30.
- List of persons convicted on charges of Tax Evasion and Smuggling. (XL—27-4-70), 52.
- Map of Allahabad fort missing. (XLI—20-5-70), 128.
- Missing Files relating to Bharat Sewak Samaj. (XXXVI—26-2-70), 177.
- Nationalisation of Sugar Industry. (XXXVI—26-2-70), 32-33.
- Non-submission of records to commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70), 218-19.
- Overtime Allowance to Parliament Assistants in various Ministries. (XXXVIII—30-3-70), 153.
- Pakistan Entry into non-aligned Summit at Dar-es-salaam. (XXXVI—25-2-70), 101-02.
- Payees of Income Tax in Allahabad. (XXXIX—6-4-1970), 141-42.
- Per capita aid to Uttar Pradesh. (XXXVII—11-3-70), 109-110.
- Permission sought by Shaikh Abdullah for inviting representatives of Pak. occupied Kashmir to all party convention. (XXXVII—13-3-70), 95.
- Power generation in Bhakra. (XL—30-4-70), 28-37.
- Preference to Inter-caste married employees of Government. (XXXVIII—3-4-70), 89-90.
- Prices of Consumer and Food items. (XXXVI—23-2-70), 193-94.
- Providing food to poor. (XLI—14-5-70), 89.
- Recommendations of Chief Electoral Officers for Changes in Election Law. (XXXVI—24-2-70), 203-04.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—2-3-70), 72-74.
- Refusal of Certificate for Public Screening to Kannada Film 'Sanskar'. (XL—23-4-70), 169.
- Reported supply of Missiles by U. S. S. R. to Pakistan. (XXXVII—4-3-70), 143.
- Representation re danger to the life and property of a candidate during mid term elections to U.P. Assembly. (XLI—15-5-70), 122.

**MISRA, SHRI JANESHWAR—Contd.**

- Research Works on Family Planning by 'Path Finder Fund'. (XXXIX—13-4-70), 79-80.
- Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 6-7.
- Rise in price of paper. (XXXVIII—31-3-70), 21.
- Security arrangements during Prime Minister's tour of Uttar Pradesh. (XXXVI—27-2-70), 187.
- Security arrangements for former Minister of West Bengal Government. (XLI—13-5-70), 12-13.
- Separate III Glass waiting rooms for Ladies. (XXXVI—24-2-70), 203-04.
- Setting up of a Commission for Allotment of Land to Landless persons. (XXXIX—9-4-70), 93.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of a Hydro Power Station in Rai Bareilly U. P. (XXXVIII—1-4-70), 62.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 7-19.
- Shortage of ticket collectors at Allahabad Railway Station. (XLI—6-6-70), 86-87.
- Special arrangements in ladies compartments to seek help in emergency. (XLI—6-5-70), 25.
- Supply of arms by U.S.S.R. to Pakistan. (XXXVI—25-2-70), 33-34.
- T. B. patients in the country. (XL—27-4-70), 93-94.
- Travelling of passengers by Kalka Mail from Allahabad to Kanpur. (XXXV—III—24-3-70), 314-15.
- Uniformity re. fee charged for Registration of Advocates. (XL—28-4-70), 149.
- Withdrawal of recognition of All India Insurance Employees Association and victimisation of I.I.C. employees. (XXXVIII—26-3-70), 193-94.
- Withdrawal of recognition to examination conducted by Dakshina Bharat Hindi Prachar Sabha and Kerala Hindi Prachar Sabha. (XXXIX—10-4-70), 197.
- India's reported protest against US Vice-President's remarks (C.A.) (XLI—11-5-70), 235-37.

**MISRA, SHRI JANESHWAR—Contd.**

Medical Attention given to persons injured in police Lathi charge on 6-4-70 (SF) (XXXIX—7-4-70), 207.

Re. persons injured in police Lathi charge at Patel Chowk. (XXXIX—8-4-70), 191-92.

Re. Question of Privilege against a Police Officer. (XLI—11-5-70), 243-47.

Reported Naxalite activities in Assam (G.A.) (XXXIX—9-4-1970), 174-76.

Use of force by the police against certain M. Ps. and others near Patel Chowk. New Delhi (A.M.) (XXXIX—6-4-70), 243, 309-10.

**MISRA, SHRI S. N. :**

Constitution (Amendment Bill)—(Amendment of articles 32 and 226) by Shri Tenneti Viswanathan.

Consid. (XXXVI—27-2-70), 270.

President's Address (M) (XXXVI—3-3-70), 256-62.

**MISRA, SHRI SHRIPATI :**

Retignation by (XXXIX—9-4-70), 182-84.

**MISRA, SHRI SHRINIVAS :**

Aquisition of India Office library London (XXXVI—27-2-70), 141.

Allocation of funds for Welfare of Backward Classes in Revised Plan. (XL—28-4-70), 54.

Amendment to the representation of the People Act. (XLI—5-5-70), 3.

Area from Orissa included under Area Development Programme. (XXXVIII—26-3-70), 221-22.

GBI probe into ratable value of Cinema in Delhi. (XXXVII—9-3-70), 33.

Connecting Paradeep port with National Highway No. 5. (XXXVIII—3-4-70) 49-50.

Decision on recommendations of Flaya Perumal Committee. (XXXVII—10-3-70), 161.

Declaring of assets by officers of Nationalised Banks. (XXXVII—9-3-70), 435.

Demand by Orissa Government for increase in royalty on iron ores. (XLI—11-5-70), 211-12.

**MISRA, SHRI SHRINIVAS—Contd.**

Demands of dock workers submitted by All India port and dock workers' Federation. (XXXVII—5-3-70), 84-85.

Enquiry into Credits given by the Custodians of Nationalised Banks. (XXXVI—23-2-70), 139-40.

Foreign Navies in Indian Ocean. (XXXVII—16-3-70), 195.

Hosting of a Red Flag on Tezpur Court building in Assam. (XXXIX—17-4-70) 6.

Implementation of recommendations in respect of Station Masters. (XXXVI—24-2-70), 185-86.

Labour disputes handled by regional labour commissioner (Central), Bhubaneswar (XXXVIII—26-3-70), 77-78.

Letters stamped at Kalighat Post Office but found torn in Unique Park, Behala Calcutta. (XXXVII—12-3-70), 175-76

Licence for setting up a jute Mill at Jagatpur (XXXVIII—25-3-70), 77-78.

Machinery and parts of equipment stolen from Farakka project. (XXXVI—23-2-70), 67-68.

Recall of Lt. Governor of Goa. (XXXVIII—3-4-70), 71-72.

Representation regarding closure of Chilianwanla Firing Range. (XL—22-4-70), 98.

Riots in Siliguri. (XXXVI—27-2-70), 162-63.

Separate circle of Archaeological Survey of India for Orissa. (XL—24-4-70), 170.

Separate fleets for Arabian Sea and Bay of Bengal. (XXXVI—25-2-70), 37.

Setting up of a Nickel Plant at Sukinda in Orissa. (XXXVI—23-2-70), 139.

Study of nuclear physics in Indian Universities. (XXXVI—27-2-70), 59-60.

Total Plan Outlay for Orissa in Fourth Plan. (XXXIX—8-4-70), 82-83.

Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70). 64-65.

**Debates**

Constitution (Amendment) Bill, 1970 (Amendment of article 85). Int (XXXVI—27-2-70), 259.

D. G. 1970-71.

Min. Ind. Dev. & Inst. Trade. XXXXI—13-4-70), 212-15.

**MISRA, SHRI SHRINIVAS—Contd.**

Min. Steel & H. E. (XXXIX—20-4-1970), 282-87.

Essential Commodities (Amendment) Continuance Bill :

Consid. as passed by R. S. (XXXVIII—31-3-70), 276-78.

Essential Commodities (Amendment) Continuance Ordinance (Res). (XXXVIII—31-3-70), 276-78.

Excise duty on Tin Boxes under Finance Bill, 1970.

Petition—Presented. (XXXVIII—1-4-70), 170.

Finance Bill, 1970.

Int. (XXXVI—28-2-70), 17-19.

Haryana and Punjab Agricultural Universities Bill :

Consid. (XXXVIII—28-3-70), 206-07.

Haryana and Punjab Agricultural Universities Ordinance :

(Res) (XXXVIII—28-3-70), 204-07.

Press Council (Amendment) Bill :

Consid. cl. (XXXVIII—30-3-70), 454-58, 469-71, 475-76.

Motion to pass (XXXVIII—30-3-70), 484.

Re. Finance Bill, 1970. :  
(XL—1-5-70), 226-30.

**MODAK, SHRI B. K. :**

AIR Announcers. (XL—23-4-70), 205-06.

Absorption of surplus staff in Foreign Traffic Accounts Office on Western Railway. (XXXVII—10-3-70), 101.

Appointment of Muster Roll Employees in Bokaro Steel Plant. (XXXVI—3-3-70), 82-83.

Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.

Charges against Office-bearers of Indian Oil Workers Union. (XXXVI—2-3-70), 122.

Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.

Complaints against C. S. I. O. and C.S.I.B. (XXXVIII—24-3-70), 106.

**MODAK, SHRI B. K.—Contd.**

Contract labour in collieries in Bihar. (XXXVIII—26-3-70), 93-95.

Co-ordination of export trade. (XXXVI—25-2-70), 169.

Crisis in Bharat Heavy Electricals Ltd. (XXXVI—24-2-70), 162.

Demonstration by Raniganj-Asansol Coal Belt workers before Regional Labour Commissioner, Asansol. (XXXVII—12-3-70), 120-21.

Disparities in the wages of LIC Workers. (XXXVI—23-3-70), 129-30.

Dispute over recognition of National Union of Seamen, in Calcutta. (XXXVII—13-3-70), 127.

Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.

Enquiry against Birla Group of Companies (XXXVI—2-3-70), 29-41.

Espionage by USA in Indian Territorial Waters. (XXXVII—4-3-70), 68-69.

Evicted Adivasis in Heavy Engineering Corporation Ranchi. (XXXVI—3-3-70), 83-84.

Exchange of Indian Coal for fish from East Pakistan. (XXXVII—11-3-70), 104.

Extent of gold and silvers smuggled into India. (XXXVI—2-3-70), 123-24.

Fire by army men on striking Railway Workers at Mughal Sarai on 11-1-70, (XXXVI—27-2-70) 113.

Fire Incidents in central Secretariat (South Block) Delhi, (XXXIX—6-4-1970) 77-78.

Formation of an Indian Medical and Health Service. (XXXVIII—24-3-70), 100-01.

Grant by I. O. C. of Dealership of Petrol Pumps to Unemployed Engineers. (XXXVI—23-2-70), 37-38.

Grant of Licences to Birlas for setting up Alloy and Special Steel Plants. (XXXVI—24-2-70), 29-30.

Impact of Increase in prices of Steel. (XXXVI—24-2-70), 78-79.

Impact of increase in Prices of Steel on consumer goods. (XXXVI—24-2-70), 79-80.

Implementaion of Coal Wage Board Recommendations in collieries in Korba Region. (XXXVI—26-2-70), 57.

## MODAK, SHRI B. K.—Contd.

Implementation of Engineering Wage Board recommendations. (XXXVII—12-3-70), 115-16.

Implementation of recommendations of coal wage Board. (XXXVII—5-3-70), 31-32.

Import of Components for manufacturing Cars. (XXXVI—3-3-70), 84-87.

Increase in the Export of Permanent Magnets Co. (XXXVII—18-3-70), 94-95.

Increase in number of merit scholarship for admission to Public School. (XXXVII—9-3-70), 214.

Injuries due to Electric shock to A.I.R. Mechanic at Delhi. (XXXVII—5-3-70), 136-37.

Inland water Transport Committee Report (XXXVI—27-2-70), 39.

Issue of Industrial licences to Birlas (XXXVI—24-2-70), 111-12.

Issue of Licences to small scale Industries (XXXVII—4-3-70), 65-66.

Loans to States for various Housing Schemes (XXXVII—8-3-70), 322.

Luxury Hotels by AIR India. (XXXVII—9-3-70), 137.

Materials pilfered by Officials of Farrakka Barrage. (XXXVII—18-3-70), 96-97.

Non-availability of Staple Yarn at Controlled Prices to Bhagalpur Weavers. (XXXIX—8-4-70), 79-80.

Non-Implementation of Coal Wage Board Recommendations by N. C. D. G. (XXXVII—9-3-70), 340.

Non-payment of increments to the non-gazetted etc. of Civil Wings of Post and Telegraphs Department. (XXXIX—9-4-70), 152-53.

Non-Scheduled Air-Service from Calcutta to Razaul. (XXXIX—17-4-70), 156.

Payment of royalties to Scientists in C. S. I. O. and C. S. I. R. for new Designs and Inventions. (XXXVII—13-3-70), 51-52.

Period of royalty payment to foreign investment. (XXXVIII—24-3-70), 259.

Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.

Printing of Text-books under Indo-American Text-book Programme. (XXXIX—17-4-70), 159.

## MODAK, SHRI B. K.—Contd.

Recognition of provisional revolutionary Government in South Vietnam. (XXXVII—4-3-70), 40-41.

Regularisation of muster roll employees in Geological Survey of India (XXXVII—16-2-70), 99.

Report of Committee on Tax Evasion (XXXVI—2-3-70), 122-23.

Representation from crew of the ship M. V. "Indian Triumph" re: Insulting Treatment by Shipping Master in U. S. S. R. (XXXVIII—24-3-70), 192-93.

Responsibility for problem of Unemployment of Engineering Graduates. (XXXVII—13-3-70), 130-31.

Search of residences of Delhi Police Officials. (XXXVIII—24-3-70), 152-53.

Secret reserves of Nationalised Banks. (XL—27-4-70), 50-51.

Setting up of Expert Committee on Polytechnic Education. (XXXVII—9-3-70), 38.

Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31.

Setting up of fertilizer plant by Birla in Goa *vis-a-vis* Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.

Shares of Goenka Group of Industries in Indian Iron and Steel Co. (XXXVI—24-2-70), 80-81.

Shortage and import of Edible oils in Madhya Pradesh. (XXXVII—12-3-70), 85-86.

Shortage of Trawlers and their manufacture. (XXXIX—9-4-70), 92.

Strike Notice by National Coad Organisation Employees Organisation, Darbhanga House, Ranchi on NCGD Management. (XXXVII—12-3-70), 123-24.

Suspension of a TTI for demonstration before Divisional Superintendent, Eastern Railway, Asansol. (XXXVI—3-3-70), 81.

Taking over by Government of routes operated by private Civil Aviation Companies. (XXXVII—9-3-70), 22.

Threat of closure of Howrah-Amta and Howrah Sheekhala Railways. (XXXVII—17-3-70), 17.

Trusts under the Control of Shri Goenka and his Associates. (XXXVI—23-2-70), 88-89.

**MODAK, SHRI B. K.—Contd.**

Turner Morrison and Company, Calcutta. (XXXVI—3-3-70), 31-34.

Wig trade and its exports. (XXXVI—25-2-70), 167-68.

**MODY, SHRI PILOO :**

Accord on Birla House. (XXXIX—10-4-70), 33, (XLI—20-5-70), 34.

Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

Assets of 'Patriot' Publications. (XXXVI—3-3-70), 58-59.

Attacks by Pakistani Border Police on Indian Border Security Force in Goalpara District (Assam). (XXXVI—27-2-70), 105.

Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 35-37, 41.

Clashes between Tibetans and Chinese in Lhasa. (XXXVII—11-3-70), 105-06.

Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorkhapur Station. (XXXVI—24-2-70) 77-78.

Construction of second stage of Mangalore Port project. (XXXVII—9-3-70), 36.

Contract for Bokaro Steel Plant stage II. (XL—21-4-70), 21,22,23.

Deployment of G. R. P. and B. S. F. in State. (XXXVII—13-3-70), 15-20.

Development of small Enterprises on statutory basis. (XXXVI—3-3-70), 66-67.

Export of steel to USSR. (XXXVII—11-3-70), 104—05.

Export trade during 1969-70. (XXXVIII—1-4-70), 25.

Fall in imports. (XLI—6-5-70), 7-8.

Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 13-21.

Financial assistance to West Bengal for development of fish and increase in its supply (XXXVIII—26-3-70), 23.

Harijans killed in Inter-Caste clash in Arcot District (Tamil Nadu). (XXXVII—9-3-70), 105.

Hassan-Mangalore Railway Line. (XXXVI—3-3-70), 71-72.

Hospitality offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 25.

**MODY, SHRI PILOO—Contd.**

Increase in Salaries of Judges of Supreme Court and High Courts and Reaction of State Government. (XL—24-4-70), 3.

Indo-Soviet differences over nuclear non-proliferation treaty (XLI—20-5-70), 7.

Indo-Soviet Joint Committee. (XXXVII—11-3-70), 95-96.

Industrial Revolution in the country. (XL—28-4-70), 5.

Labour Unrest in Durgapur Steel Plan of Hindustan Steel Ltd. and Burnpur. Factory of Indian Iron and Steel Company. (XXXVI—26-2-70), 83.

Landless Unemployed. (XL—23-4-70), 12.

Long wait for Medicines in emergency cases in Delhi under C.G.H.S. (XXXVI—2-3-70), 25-26.

MPs memorandum to PM regarding relations with Taiwan (XLI—13-5-70), 2.

Malpractices in transportation of fertilisers in Andhra Pradesh (XLI—7-5-70), 12-13.

Market borrowing during the current Financial Year. (XLI—18-5-70), 11.

Market in Singapore for Indian goods (XXXVIII—1-4-70), 4.

Need-Based Minimum Wage for Central Government Employees (XXXVIII—30-3-70), 11.

Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 77.

Padma Vibhushan to Shri Modi (XXXVII—13-3-70), 99-100.

Pending applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-70), 5.

Places developed as Tourist Centres in the country. (XLI—12-5-70), 49, 53.

Production Capacity of Heavy Engineering Corporation Ltd. (XXXVI—24-2-70) 72-74.

Production of Iron and Steel (XXXVIII—24-3-70), 32.

Propriety of State Lotteries (XXXVII—13-3-70), 7.

Posecution proceedings against Shrinati Aruna Asaf Ali (XXXVI—23-2-70). 32-33.

Purchase of Foodgrains from Rayala (XXXVI—26-2-70), 84.

## MODY, SHRI PILOO.—Contd.

- Radio Moscow campaign to boost Indian Communists (XL—29-4-70), 11, 14, 16-18.
- Recommendations of Gajendragadkar Committee on Banaras Hindu University (XXXVI—27-2-70), 118-119.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar (XXXIX—6-4-70), 12.
- Reported libellous attack on India in a North Vietnam publication, (XXXVI—25-2-70), 5-13.
- Request to National Aeronautics and Space Agency of U. S. A. for carrying Indian made equipment in Apollo Missions (XXXVI—25-2-70), 15.
- Rise in price of vanspati ghee. (XXXVII—12-3-70), 29-30.
- Russian Bid to Equate India With Pakistan. (XXXVI—25-2-70), 91-92.
- Sharing of Expenditure incurred by Prime Minister's tour to Uttar Pradesh (XXX—7-12-70), 18.
- Statehood for Assam Hills. (XXXVI—27-2-70), 21.
- Steel outlay for the Fourth Five Year Plan. (XXXVI—24-2-70), 26-29.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 411.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XI—23-4-70), 36-49.
- Supply of tractors by U. S. S. R. (XXXVII—4-3-70), 41-42.
- Union Ministers attending Bombay Session (XXXVII—13-3-70), 100-01.
- Use of Kaveri Bas in Water (XXXVI—25-2-70), 92-93.
- Vacant posts of artisans in different Trades in Northern Railway (XXXIX—7-4-70), 88.
- Wild Life Tourism in India. (XXXVII—13-3-70), 41.

*Debates*

- Appointment of Third Pay Commission (Matter under Rule 377) (XL—24-4-70), 210.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970. Int. (XXXVI—27-2-70), 238-51.
- Closure of Cultural and Information Centres of foreign countries (C. A.). (XXXVI—26-2-70), 228-31.

## MODY, SHRI PILOO.—Contd.

- Constitution (24th) Amendment Bill. Int. (XLI—18-5-1970), 252-75.
- D. G., 1970-71 Min. E. A. (XXXIX—7-4-70), 223-24, 251-60.
- D. G. (Railways), 1970-71 : (XXXVIII—28-3-70). 71-72.
- India's reported offer to help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C. A.). (XXXIX—6-4-70), 222.
- Petroleum (Amendment) Bill :
- Consid. (XLI—7-5-70), 199-200.
- Consid. Cl. (XLI—7-6-70),
- Motion to Pass, as amended (XLI—7-5-70).
- Press Council (Amendment) Bill : Consid. as passed by R. S. (XXXVIII—30-3-70), 384-88.
- Prorogation of J. & K. Legislature (C.A.), (XXXVII—17-3-70), 217.
- Publication of a defamatory letter in the Hindustan Times *re.* Shri Madhu Limave etc. (XXXIX—20-4-1970). 259.
- Re.* Interim Order of Madras High Court about Election Symbols (XLI—5-5-70), 241.
- Report of study team on prohibition (M). (XLI—7-5-70), 254-59.
- Reported clash over forcible occupation of land in West Bengal (C.A.). (XLI—5-5-70), 172-73, 179.
- Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 187.
- Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A.M.). (XXXIX—6-4-70), 312-14.

## MOHAMED IMAM, SHRI J. :

- Absorption of employees of River Steamer Navigation Company in Inland Water Transport Corporation. (XXXIX—10-4-70), 132.
- Agitation by Rajasthan University Students. (XXXVIII—24-3-70), 147.
- Alleged Training of Hostile Nagas by Vietnam. (XXXVI—25-2-70), 62-63.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Celebration of Lenin Centenary at Aligarh University. (XIX—15-6-70), 47-48.
- Clashes between Tibetans and Chinese in Lhasa. (XXXVII—11-3-70), 105-06.



## MOHMED IMAM SHRI J.—Contd.

- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-79.
- Complaints by directors of CSIR against the unfair treatment meted out to them by CSIR. (XXXVIII—3-4-70), 81-82
- Conference of Telengana Praja Samiti held in Hyderabad. (XXXVII—13-3-70), 124-25.
- Damage to railway property due to Students' Agitations in Rajasthan. (XXXVIII—24-3-70), 63.
- Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 1-5.
- Death of an Indian detainee in Colombo. (XLI—13-5-70), 17.
- Delay in the issue of Travel Documents by Indian Mission in Saigon. (XXXVIII—1-4-70), 95.
- Demand for separate State of Kutch. (XXXVI—27-2-70), 119-20.
- Development of small Enterprises on statutory basis. (XXXVII—3-3-70), 66-67.
- Export of steel to USSR. (XXXVII—11-3-70), 104-05.
- Export of tea. (XXXVII—4-3-70), 32-35.
- Fall in fertilizer output. (XXXVII—5-3-70), 73-75.
- Harijan killed in Inter-caste clash in Arcot District (Tamil Nadu). (XXXVII—9-3-70), 105.
- Import of Paper. (XXXVII—4-3-70), 101-02.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Indian arms to Cambodia. (XLI—20-5-70), 111.
- Indians settled in South Vietnam. (XXXVIII—1-4-70), 96.
- Indo-Soviet differences on Bokaro Steel Plant Project. (XXXVI—24-2-70), 32-33.
- Indo-Soviet Joint Committee. (XXXVII—1-3-70), 95-96.
- Inquiry into allegations against Director, G. F. T. R. G., Mysore. (XXXIX—10-4-70), 172.
- Invitation to Madam Binh of Provisional Revolutionary Government of Vietnam. (XXXVII—18-3-70), 177-78.
- Launching of communication satellite. (XLI—19-5-70), 31-37.

## MOHMED IMAM SHRI J.—Contd.

- Letters stamped at Kalighat Post Office but found torn in Unique Park, Behala, Calcutta. (XXXVII—12-3-70), 175-76.
- Levy of token fee by A. I. I. M. S., New Delhi. (XXXVI—23-2-70), 93.
- Long Wait for Medicines in emergency cases in Delhi Under C.G.H.S. (XXXVI—2-3-70), 25-26.
- Loss incurred by Durgapur Steel Plant (XXXVI—24-2-70), 112-13.
- Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.
- Lottery scheme for providing houses. (XXXVII—16-3-70), 18-19.
- Market in Singapore for Indian goods. (XXXVIII—1-4-70), 1-7.
- No-tax Campaign in Ganga Nagart Rajasthan. (XXXVII—13-3-70), 102-03
- Observations made by a team of Journalists re: Kandla Free Port. (XXXIX—10-4-70), 171.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Quota for tea export between India and Ceylon. (XXXVII—11-3-70), 41-42.
- Raising status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.
- Relaxation in curbs on travels abroad. (XXXVI—23-2-70), 96-97.
- Renewal of import licences suspended after devaluation. (XXXVII—4-3-70), 103.
- Repatriation of purses presented to South Vietnamese Delegation. (XXXVI—23-2-70), 35-36.
- Reported libellous attack on India in North Vietnam Publication. (XXXVI—25-2-70), 5-13.
- Reported Mortgage of a scheduled caste girl in Assam. (XXXVI—24-2-70), 113.
- Screening of peuvoside drug by ICMR. (XLI—11-5-70), 214-15.
- Seniority list of Class I technical officers in Roads Wing. (XLI—15-5-70), 165-66.
- Soviet Aviation Minister's visit. (XXXVII—4-3-70), 100.
- Technicians Required by ONGC for its Expansion Programmes. (XXXVIII—30-3-70), 75.

**MOHAMED IMAM, SHRI J.—Contd.**

Tours of Director General, Indian Council of Medical Research in India and abroad (XLI—11-5-70), 215-16.

Visit by West German Delegation to Rourkela Steel Plant. (XXXVIII—31-3-70), 36.

Wild Life Tourism in India. (XXXVII—13-3-70), 30-42.

Banking Companies (Acquisition and Transfer of Undertakings) Bill—(Consid. Cl.). (XXXVIII—24-3-70), 564-66.

Constitution (Amendment) Bill (Amendment of article 164) by Shri P. K. Deo. Consid. (24-4-1970), 298.

Consid. Cl. (XLI—9-5-70), 226-29  
D. G. 1970-71.

M.n. of H. A. (XXXVIII—2-4-1970), 275-82.

Finance Bill, 1970.

Motion to pass, as amended. (XLI—6-5-70), 338-40.

India's reported protest against US Vice-President's remarks (G.A.). (XLI—11-5-70), 242.

Mysore-Maharashtra Border Dispute (G.A.). (XXXVI—2-3-70), 228-29.

Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (G.A.). (XXXVII—10-3-1971), 229-30.

Situation arising out of recent Communal Disturbances in the Country, (Dis.). (XLI—14-5-70), 296-303.

**MOHAMMAD ISMAIL, SHRI :**

Andhra-Tamil Nadu Boundary Dispute (XXXIX—17-4-70), 47-48.

Application fee for Telephone connection (XXXVII—5-3-70), 121.

Applications pending for Telephone connections in Calcutta (XXXVI—26-2-70), 216.

Appointment of Muster Roll Employees in Bokaro Steel Plant (XXXVI—3-3-70), 82-83.

Arbitrary retrenchment in Collieries in Bihar and West Bengal (XXXVI—26-2-70), 119.

Attack on procession in Bihar (XLI—16-6-70), 75-76.

Average consumption of fertilizer per hectre (XXXVII—5-3-70), 119-21.

Charges against Office-bearers of Indian Oil Workers Union (XXXVI—2-3-70), 122.

**MOHAMMAD ISMAIL, SHRI —Contd.**

Clerks grade I in General and Traffic seniority units of zonal accounts departments (XLI—5-6-70), 152.

Closure of Babcock and Wilcox (India) Ltd., Calcutta (XXXVII—10-3-70), 57-58.

Closure of Companies Registered under Companies Act (XXXVI—24-2-70), 42-43.

Companies violating ceiling on salaries of managing agents and Directors (XXVII—10-3-70), 87.

Complaints received against Officials of Marmugao Port Trust. (XXXIX—10-4-70), 173.

Confirmation and promotion of former L. D. Cs. of Rehabilitation Department now working in Ministry of Defence. (XXXIX—8-4-70), 92-93.

Confirmation of Clerks Grade II Workshop and Stores Accounts Office, Ajmer (Western Railway). (XLI—28-4-70), 133.

Crisis in Bharat Heavy Electricals Ltd. (XXXVI—24-2-70), 162.

Criteria for recognition of Trade Union of Seamen. (XXXVII—13-3-70), 45-46.

Delegations of Parliamentarians sent abroad (XXXVII—4-3-70), 75-76.

Demand of financial assistance by States to pay higher salaries and D. A. to State Government Employees. (XXXVI—2-3-70), 102.

Demonstration by Raniganj-Asansol Coal belt workers before Regional Labour Commissioner, Asansol. (XXXVII—12-3-70), 120-21.

Departmental Promotion in AIR (XLI—23-4-70), 205.

Deployment of Central Industrial Security Force at Durgapur. (XXXVI—27-2-70), 111.

Effect of Generation of Hydrogen Sulphide Gas on Staff working in Hydro Stations. (XXXIX—8-4-70), 17-19.

Evicted Adivasis in Heavy Engineering Corporation, Ranchi (XXXVI—3-3-70), 83-84.

Exchange of Indian Coal for fish from East Pakistan (XXXVII—11-3-70), 104.

Excise duty on iron safes. (XLI—11-5-70), 129-30.

MOHAMMAD ISMAIL, SHRI—*Contd.*

- Export of coaches to Taiwan. (XXXVII—11-3-70), 41.
- Harijans operated for Vasectomy in Kundari Village, UP. (XXXIX—13-4-70), 86-87.
- Implementation of Award of Second Pay Commission with regard to Charge-men in Fertilizer Corporation of India. (XXXVI—26-2-70), 120-21.
- Implementation of Coal Wage Board Recommendations in collieries in Korba Region. (XXXVI—26-2-70), 57.
- Implementation of recommendations of Wage Board for Engineering Industry by States. (XXXVII—12-3-70), 126.
- Implementation of recommendations of Wage Board for Heavy Chemicals. (XXXVII—12-3-70), 90-91.
- Import of Components for manufacturing Cars. (XXXVI—3-3-70), 84-87.
- Imposition of tax on urban property (XXVI—2-3-70), 36.
- Increase in the export of Permanent Magnets Co. (XXXVII—18-3-70), 94.
- Increase in freight rates for oil tankers by Tanker Brokers Association (XXXIX—6-4-70), 198-99.
- Industrial disputes in the country during 1969. (XXXIX—9-4-70), 154-55.
- Injuries due to Electric shock to A.I.R. Mechanics at Delhi (XXXVII—5-3-70), 136-37.
- Investigation into the Assets of Shri Atulya Ghosh (XXXVI—27-2-70), 38-39.
- Issue of Industrial licences to Birlas (XXXVI—24-2-70), 111-12.
- Job security for seamen in Calcutta (XXXVII—9-3-70), 141.
- Judgement of Central Government industrial Tribunal, Dhanbad, regarding Industrial Disputes in closed undertakings (XLI—14-5-70), 86-87.
- Leaflets against Bengalis (XXXVIII—24-3-70), 191.
- Loss of foreign exchange due to fall in export of footwear to USSR. (XXXVII—11-3-70), 103-04.
- Malpractice in No. 18 seam of Bhaga Bandh Collieries at Avalgaria, Dhanbad (Bihar) by Bird and Company. (XL—23-4-70), 207.
- Materials pilfered by Officials of Farrakka Barrage. (XXXVII—18-3-70), 96-97.

MOHAMMAD ISMAIL SHRI — *Contd.*

- Memorandum given by Residents of Joshinath to the Ex-Defence Minister and Prime Minister. (XXXVII—18-3-70), 797-98.
- Modernisation of TISCO (Jamshedpur) (XXXVII—10-3-70), 95-96.
- Muster Roll Employees in Bokaro Steel Plant (XXXVI—3-3-70), 95-96.
- Non-availability of Staple Yarn at Controlled Prices to Bhagalpur Weavers. (XXXIX—8-4-70), 79-80.
- Non-banking operating undertaken by nationalised Banks. (XI—4-5-70), 220-21.
- Non-Implementation of Coal Wage Board Recommendations by N.C.D. C. (XXXVII—9-3-70), 340.
- Non-Scheduled Air Service from Calcutta to Raxaul (XXXIX—17-4-70) 156.
- Period of Royalty payment to Foreign investment. (XXXVIII—24-3-70), 59.
- Postings of Chief Producers (Regional Programme) (XL—23-4-70), 206-07.
- President's Assent to West Bengal Subsistence Allowance Bill (XXXVII—13-3-70), 118.
- Probe into the selling of National Rayon Corporation shares to British Burma Petro. (XXXVI—23-2-70), 39-40.
- Promotion to clerks Grade I in Northern Railway Traffic Account Office, Delhi, Kishanganj. (XXXVII—10-3-70), 108.
- Protest by Mysore Government regarding increase in Steel Prices. (XXXVI—3-3-70), 82.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refugees settled in Easgaon Rehabilitation Project, Adilabad District Andhra Pradesh (XXXVII—12-3-70), 108-09.
- Report of Second Wage Board for Sugar Industry (XXXIX—9-4-70), 42.
- Report of Technical Committee on Hindustan Housing Factory. (XXXVII—9-3-70), 330.
- Representation from crew of the Ship M. V. "Indian Triumph" re: Insulting Treatment by Shipping Master in U. S. S. R. (XXXVIII—24-3-70), 192-93.
- Responsibility for problem of unemployment of Engineering Graduates. (XXXVII—13-3-70), 130-31.

## MOHAMMAD ISMAIL SHRI—Contd.

- Rules regarding service conditions applicable to employees under private aviation companies (XXXVII—9-3-70), 50.
- Sale of fish in Calcutta through Central Fisheries Corporation. (XXXVII—5-3-70), 142-43.
- Scheme for giving Telephones on Partnership Basis. (XXXVII—5-3-70), 122-23.
- Scheme to provide financial aid and training to unemployed Engineering/Technicians. (XXXVI—27-2-70), 66-68.
- Seminar on Agricultural Financing by Commercial Banks held in Patna (XL—27-4-70), 193-95.
- Setting up of Publishing Company by Patas in collaboration with U.S. Firm. (XXXVII—17-3-70), 84-85.
- Setting of Regional Research Laboratory for Bihar, UP, M.P. and Rajasthan. (XXXVII—13-3-70), 131.
- Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 1-4.
- Shortage and imports of edible oils. (XXXVII—12-3-70),
- Shortage of drinking water for workers of Surakachar Collieries under NCDC. (XXXVII—16-3-70), 129.
- Shortage of steel for Engineering Industry (XXXVII—17-3-70), 66-67.
- Souvenir on Gandhi Darshan. (XXXVII—9-3-70), 96.
- Special programme for "distress areas" in India (XXXVIII—26-3-70), 121.
- Strike Notice by National Coal organization Employees Organization, Dharbhanga House, Ranchi on N.C.D.C. Management (XXXVII—12-3-70), 123-24.
- Success of clerks Grade II in Appendix II A Examination, 1970. (XLI—5-3-70), 153.
- Suggestion from U.N.O. on land reform. (XXXVI—26-2-70), 46.
- Supply of tankers of Japanese ship yards. (XLI—15-5-70), 176.
- Suspension of LIC employees. (XXXVII—16-3-70), 41.
- Suspension of Leaders of India Oil Workers' Union by Calcutta Branch of Indian Oil Corporation. (XXXVIII—30-3-70), 66.

## MOHAMMAD ISMAIL SHRI—Contd.

- Suspension of a TTI for demonstration before Divisional Superintendent, Eastern Railway, Asansol. (XXXVI—3-3-70), 81.
- Taiwan delegations' visit to India. (XXXVII—4-3-70), 112-13.
- Taking over by Government of routes operated by private Civil Aviation Companies. (XXXVII—9-3-70), 212.
- Technological Policy Statement. (XXXVII—4-3-70), 72.
- Telephone connections in Bombay, Delhi, Madras and Calcutta. (XXXVI—26-2-70), 215-16.
- Theft of cables in Kotba Region of N.C.D.C. (XXXVI—23-2-70), 83-84.
- Threat of Closure of Howrah-Amta and Howrah Sheakhala Railways. (XXXVII—12-3-70), 1-7.
- Tourist Traffic to Thekkady (Kerala) wild-life sanctuary. (XXXIX—17-4-70), 125-26.
- Tri-partite Committee on Automation. (XXXVI—26-2-70), 217.
- Use of terminal building at Calcutta by Foreign Airlines. (XXXVIII—24-3-70), 213.
- Wage of workers in China clay and mines in West Bengal (XXXVII—5-3-70), 113-14.
- MOHAN SWARUP, SHRI :
- Alleged Training of Hostile Nagas by Vietnam. (XXXVI—25-2-70), 62-63.
- Amendment to Central Sales tax Act. (XXXVI—2-3-70), 35-36.
- Basis of wage structure of railway commercial clerks. (XXXVII—17-3-70), 174.
- Boeing 707 flight's forced return from Perth to Singapore. (XXXVII—13-3-70), 106.
- Boy sacrificed at a temple near Agra. (XXXVII—9-3-70), 92.
- Brigadier Ghansara Singh's statement regarding capture of Gilgit by Pakistan with British help. (XXXVII—11-3-70), 150-51.
- Central advice re-Nationalisation of Plantation Industry in Kerala. (XXXVII—11-3-70), 161.
- Delay in Implementing Recommendations of Law Commission. (XXXVII—10-3-70), 132.

**MOHAN SWARUP, SHRI—Contd.**

- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Denial of National Holidays to A.I.R. Shift Staff. (XXXVI—26-2-70), 103-04.
- Enquiry by Central Bureau of investigation re-issue of Trunk Call Tiores to Subscribers. (XXXVI—26-2-70), 104-05.
- Enquiry into Credits given by the Custodians of Nationalised Banks (XXXVI—23-2-70), 139-40.
- Income-tax on gratuity paid to workers. (XXXVII—9-3-70), 436.
- Instructions to Nationalised banks operating in foreign countries. (XXXVII—9-3-70), 434.
- Loan of Foreign Exchange to Indian Companies by Foreign Banks. (XXXVI—23-2-70), 40-41.
- Loss to Hindustan Steel Ltd. (XXXVI 24-2-70), 66-67.
- Meeting of Director-in-Charge, Durgapur Steel Plant with West Bengal Deputy Chief Minister. (XXXVI—24-2-70), 32.
- Punjab agricultural University. (XXXVII—5-3-70), 83.
- Recall of Lt. Governor of Goa. (XXXVIII—3-4-70), 71-72.
- Reduction in Number of Holidays for A.I.R. Shift Staff. (XXXVI—26-2-70), 39-40.
- Regularisation of ad-hoc programme executives. (XXXVII—12-3-70), 150-51.
- Request for taking over of Birla concerns in West Bengal. (XXXIX—16-4-70), 49.
- Request to National Aeronautics and space agency of U.S.A. for carrying Indian made equipment in Apollo Missions. (XXXVI—25-2-70), 13-15.
- Revision of Wage Structure of Commercial clerks. (XXXVII—17-3-70), 173-74.
- Riots in Siliguri. (XXXVI—27-2-70), 162-63.
- Second Pay Commission's Recommendations for Ticket Checking Staff. (XXXVI—24-2-70), 83-84.
- Setting up of a Nickel Plant at Sukinda in Orissa. (XXXVI—23-2-70), 139.
- Seven Hour's duty for shift staff of AIR without a break. (XXXVII—12-3-70), 150.

**MOHAN SWARUP, SHRI—Contd.**

- Signature campaign by railway commercial clerks in Izatnagar Division. (XXXVII—17-3-70), 175.
- Study of nuclear physics in Indian Universities. (XXXVI—27-2-70), 59-60.
- Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.
- Wall Newspaper. (XXXVI—26-2-70), 104.
- West Bengal Governor's remarks re : Industrial Growth in West Bengal. (XXXVII—10-3-70), 71-72.
- Working conditions of railway commercial clerks. (XXXVII—17-3-70), 175.
- D. G. 1970-71, Min. of Irrigation and Power. (XXXIX—9-4-70), 225-30.

**MOHINDER KAUR, SHRIMATI :**

- D. G. 1970-71  
Min. F. A. & C. D. (XL-30-4-70) 244-52.

**MOHSIN, SHRI :**

- D. G. 7970-71.  
Min. E. A. (XXXIX—7-4-70), 316-19.  
D. G., 1970-71.  
Min. H.A. (XXXVIII—1-4-70), 267-72.

**MALAHU PRASHAD SHRI :**

- 1971 census. (XXXVII—24-3-70), 59-60.
- Acts/S.R. Os. translated by Law Ministry. (XLI—12-5-70). 155-56.
- Action taken against newspapers for publication of False news. (XL—23-4-70), 100.
- Adulteration in Food Articles and Edible Oils causing Cancer. (XXXVI—2-3-70), 10.
- Akhil Bharat Netra Sudhar Sangh. New Delhi. (XXXIX—6-5-1970), 154-56. (XLI—18-5-70), 122.
- Akhil Bharatiya Hindi Prakashak Sangh. (XXXVI—27-2-70), 116.
- Allegation of practising of Untouchability by Principal Government Higher Secondary School, Chirag Delhi, Delhi. (XXXIX—10-4-70), 142.
- Alleged corruption in plant Engineering (Electrical) Department of Gorakhpur Fertiliser Factory. (XXXIX—13-4-70), 171-72.

## MALAHU PRASHAD SHRI—Contd.

- Alleged Late Publication of Advertisement by Fertiliser Corporation of India Ltd., Gorakhpur. (XXXVI—23-2-70), 202-03.
- Allocation and Expenditure on Digging Wells in State. (XL—23-4-70), 100-01.
- Allocation and expenditure under Scheme for Rural manpower scheme. (XI—23-4-70), 102.
- Allotment of houses to teachers of Delhi Administration (XLI—11-5-70), 147.
- Allotment of shops to Scheduled Castes on Janpath, New Delhi. (XXXIX—13-4-70), 170-71.
- Amendment of ILO Convention No. 88. (XXXVI—26-2-70), 154.
- Anomalies in I. P. C., Hindu marriage Act and Railway Service Conduct Rules. (XXXVIII—24-3-70), 266.
- Applications for allotment of quarters in Reserved quota for scheduled castes and scheduled tribes. (XXXVII—9-3-70), 79.
- Appointment against Post of Money-tester in State Bank of India Gorakhpur. (XXXVIII—30-3-70), 185.
- Appointment in C. S. I. R. of a dismissed Police Constable. (XXXIX—17-4-70), 134-36.
- Appointment of Coach Clerks, Tally Clerks and Ticket Collectors. (XXXVI—3-3-70), 130-31.
- Appointment of a Hindi stenographer in Education Minister's office (XXXVIII—3-4-70), 73.
- Appointment of senior investigators in the Central Statistical Organisation. (XLI—20-5-70), 145-46.
- Arrangement for teaching of Sociology in Higher Secondary Schools of Delhi. (XXXIX—10-4-70), 73.
- Arrangement for teaching of Sociology in Higher Secondary Schools of Delhi. (XLI—8-5-70), 128.
- Assistance for Industrial Development in States. (XXXVI—24-2-70), 34-35.
- Assistance to States. (XXXVII—18-3-70), 77-78.
- Attack on supervisors by students during examination in Delhi. (XLI—8-5-70), 127.
- Auditing of Accounts of Adarsh Netra Hospital, New Delhi. (XXXIX—6-4-70), 156-57.
- Automatic Telephone exchange at Gorakhpur. (XXXVII—5-3-70), 147-48.

## MALAHU PRASHAD, SHRI—Contd.

- Autonomous institutions under the Ministry of Education and Youth Services. (XXXVI—27-2-70), 116.
- Beautification of Delhi. (XXXIX—20-4-70), 163-64.
- Benefits to Employees of Governments of Union Territories (XXXVII—13-3-70), 140.
- Bhagwan Das Memorial Trust, Lajpat Nagar, New Delhi. (XXXVIII—30-3-70), 188.
- Buses required by DIU to meet traffic needs. (XLI—8-5-70), 20.
- Change in the Seniority of Telegraphists in the Post and Telegraph Department. (XXVIII—2-4-70), 146-47.
- Civil Services (Conduct) Rules, 1964. (XXXVII—9-3-70), 190.
- Closure of some post offices in villages. (XXXVIII—26-3-70), 70-72.
- Committee to Study Nationalisation of Sugar Industry. (XXXVI—26-3-70), 153-54.
- Commonwealth Committee on Africanisation of Trade in Africa. (XXXVII—16-3-70), 122.
- Commonwealth Inter-University Conference. (XXXVII—13-3-70), 57.
- Complaint about practice of Untouchability by Director of Dr. Bhagwan Das Memorial Trust, Lajpat Nagar, New Delhi. (XI—28-4-70), 75.
- Complaints against doctors of Willingdon Hospital, New Delhi. (XLI—11-5-70), 51-52.
- Complaint by an employee of Irwin Hospital, New Delhi regarding untouchability. (XXXVIII—24-3-70), 328-29.
- Conference of non-officials at village block and district levels and assistance by Centre. (XXXVIII—26-3-70), 192-93.
- Confirmation of Scheduled Castes and Scheduled Tribe employees in Delhi Administration (XXXVIII—3-4-70), 161-62.
- Confirmation of senior investigators in the Central Statistical Organisation (XLI—20-5-70), 146-47.
- Construction of 525 irrigation projects (XI—22-4-70), 112.
- Construction work on Delhi-Assam Lateral Road Project. (XXXVII—13-3-70), 140-41.

## MALAHU PRASHAD SHRI—Contd.

- Consultative committees at National level and in zonal railways (XL—21-4-70), 120-23.
- Contractors of Book Stalls at Railway Stations. (XL—28-4-70), 116.
- Conversion of Gorakhpur and Varanasi Commissioners into a Corporation. (XLI—13-5-70), 77.
- Conversion of reserved posts into General posts. (XXXVII—9-3-70), 192.
- Conversion of reserved posts into General Posts. (XXXVII—12-3-70), 119-20.
- Conversion of reserved posts into unreserved ones on Railways. (XXXVI—3-3-70), 131.
- Conversion of reserved posts into Unreserved posts. (XXXVII—4-3-70), 139-40; (XXXVIII—24-3-70), 166-67.
- Cost accountancy diploma courses. (XXXVII—17-3-70), 101-02.
- Cost effectiveness of family planning. (XLI—18-4-70), 30.
- Criminal cases registered with Police in Delhi. (XL—1-5-70), 100.
- Curb on increase in population in the country through family planning campaign. (XL—4-5-70), 141-42.
- Cycle industry. (XL—21-4-70), 47-48.
- Dailies, Bi-weeklies and Books Published by Information and Broadcasting Ministry. (XL—23-4-70), 99-100.
- Dearth of Buses and Trucks in the Country. (XXXVII—13-3-70), 139-40.
- Deduction of income tax from salaries of members of Parliament. (XXXVII—16-3-70), 114-16.
- Deficit Accounts of Dr. Bhagwan Das Trust and Akhil Bhartiya Netra Sudhar Sangh. (XXXIX—6-4-70), 157.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.
- Details of work done in Hindi/English in Department of Parliamentary Affairs and number of Scheduled Caste and Scheduled Tribe employees. (XL—1-5-70), 101.
- Employees of different categories of Delhi Administration. (XXXVIII—3-4-70), 162.
- Employees working against posts carrying pecuniary benefits. (XXXVI—27-2-70), 114-15.  
(XXXVII—10-3-70), 41-42.  
(XXXVII—17-3-70), 102-04.  
(XXXVIII—26-3-70), 190.

## MALAHU PRASHAD, SHRI—Contd.

- Equipments required for factories during Fourth Plan. (XXXVI—3-3-70), 132-33
- Exemption to Scheduled Castes and Scheduled Tribes candidates in appendix III-A Examination. (XLI—12-5-70), 146-47.
- Expenditure on various housing schemes. (XL—4-5-70), 142-43.
- Export Ceils in Commercial Banks. (XXXVI—23-2-70), 200.
- Facilities to employees of M/s. A. H. Wheeler and Co., Allahabad. (XXXVIII—24-3-70), 84-85.
- Filling up of posts by persons belonging to Scheduled Castes and Scheduled Tribes on various Railways. (XLI—12-5-70), 70-71.
- Filling up of posts of Investigators in Central Statistical Organisation. (XXXVIII—25-3-70), 100-01.
- Filling up of posts reserved for Scheduled Castes and Scheduled Tribes by Members of that Community. (XXXIX—10-4-70), 73.
- Financial assistance under UNICEF SCHEME. (XLI—18-5-70), 198.
- Firms dealing in Kerosene Oil in the Name of M/s Radhakrishnan Vimalkumar. (XXXVII—9-3-70), 77.
- Foreign collaboration in hotel industry. (XL—24-4-70), 29.
- Formation of Cooperative Societies of 'Dhobis' 'Rehriwals'. (XXXVII—5-3-70), 143-46.
- Functioning of friends of Israel Society Sanskrit and Hebrew Society and Servant of God Society. (XL—22-4-70), 135.
- Grant of scholarships to scheduled caste and scheduled tribe students studying in VI to XI classes in Delhi. (XXXVIII—3-4-70), 91-92.
- Grant to and studies made by the Institute of Constitutional and Parliamentary Studies. (XXXVII—17-3-70), 62-64.
- Grants to states for preparing and publishing judgement of Supreme Court and High Court in Regional languages. (XXXVII—17-3-70), 24.
- Guards provided to officers on North Eastern Railway. (XXXIX—7-4-70) 149.
- Hand books of Information on Public Enterprises. (XXXVI—2-3-70), 181-82.
- Harassment of Harijan Employees of U. P. REGIONAL Office of E. P. F. Organisation. (XLI—14-5-70), 173-74.

## MALAHU PRASHAD, SHRI—Contd.

- Help to Co-operative Banks in U. P. by the Reserve Bank of India. (XXXVI—23-2-70), 209-02.
- Hindi Implementation Committee. (XXXVI—25-2-70), 146.
- Hindi Translation of Report of NCL. (XXXVI—26-2-70), 154-55.
- Hiring of Vehicles during elections. (XX—XVI—24-2-70), 94-95.
- Implementation of adult education scheme. (XLI—15-5-70), 125.
- Implementation of National Labour Commission Recommendations. (XXXVI—26-2-70), 101-02.
- Implementation of recommendations contained in Fourteenth Report of A. R. C. (XXXVI—27-2-70), 115-16.
- Increase in representation of scheduled castes and scheduled tribes in Delhi Administration. (XL—1-5-70), 14-21.
- Indian Soldiers, Sailors and Airmen's Board. (XXXVI—25-2-70), 145.
- Indo-Nepal agreement on Manning Border Posts. (XXXVI—25-2-70), 144-45.
- Influence of teaching by lessons from Religious books. (XXXVII—9-3-70), 191.
- International convention No. 88. (XLI—14-5-70), 144.
- Invention of a balanced water pump for Irrigation Purpose. (XXXVII—10-3-70), 80-81.
- Issue of advertisements for recruitment in Railway in English and Hindi News-papers. (XXXVIII—31-3-70), 140.
- Issue of special medicines at Central Hospital, North Eastern Railway. (XXXIX—14-4-70), 1-7.
- Issue of Telephone Directory in Hindi. (XLI—14-5-70), 132-41.
- Land allotted to all India Blind Relief Society, Lajpat Nagar, New Delhi. (XLI—14-5-70), 161.
- Land ceiling in various States. (XLI—14-5-70), 19.
- Legislation for Registration of Social Welfare Institutions. (XXXVI—24-2-70), 92-93.
- Lokanathan Committee report on small scale industries. (XLI—19-5-70), 139-40.
- Machinery to remove differences between agricultural labourers and landlords. (XLI—14-5-70), 141-42.

## MALAHU PRASHAD, SHRI—Contd.

- Members of Parliament and Ministers visiting foreign Countries. (XXXVIII—9-3-70), 379.
- Memorandum submitted by M.Ps. to the President. (XLI—20-5-70), 144-45.
- Milk Powder allegedly disposed of by D. M. C. Employees. (XXXVIII—24-3-70), 168.
- Mismanagement in Postal Department. (XXXVII—5-3-70), 57.
- National Mineral Development Corporation. (XXXVIII—30-3-70), 74.
- Notifications issued by the President of India under Article 77(3) of the Constitution of India. (XXXVII—11-3-70), 75-76.
- Officers in Ministry of Finance working against their Posts continuously for three years. (XXXVI—2-3-70), 182-83.
- Officers working against posts carrying additional pecuniary benefits. (XXXVI—27-2-70), 115. (XXXVII—10-3-70), 101.
- Officers working for three years on the same posts carrying extra gains in the Departments under P. M. (XXXVII—4-3-70), 137-38.
- Officers working in Ministry in posts carrying extra benefits for more than three years. (XXXVII—4-3-70), 136-37.
- Officers working in various Departments on posts carrying extra gains for more than three years. (XXXVII—4-3-70), 138.
- Officers working under Ministry of Petroleum and Chemicals and Mines and Metals for the last more than 3 years. (XXXVI—23-2-70), 203-204.
- Officiating on posts carrying extra gains for more than three years. (XXXVII—4-3-70), 138-39.
- Opportunities for promotions of Trains Clerks and Ticket Collectors. (XXXIX—7-4-70), 150-52.
- Outstanding amount of central taxes from Modi Industries and Mohan Nagar Industries. (XXXVII—16-3-70), 34-35.
- Ownership rights of plots allotted to Harijans in Delhi. (XLI—18-5-70), 121.
- Pay, allowance and benefits to Employees in Indian Embassies. (XL—29-4-70), 95-96.
- Pay scales and allowances of nurses in the railway department. (XL—21-4-70), 123-24.



## MALAHU PRASHAD, SHRI—Contd.

- Payment of arrears to Upgraded Head Signallers. (Northern Railway), (XXXIX—14-4-70), 83.
- Percentage of Scheduled Castes and Scheduled Tribes in service of West Bengal Government. (XL—24-4-70), 134.
- Permanent posts of senior Investigators unfilled in Central Statistical Organisation. (XL—22-4-70), 213.
- Posting of Clerks with senior Doctors in Hospitals in North Eastern Railway. (XXXIX—7-4-70), 149.
- Posting of Guards 'A' Grade at Gorakhpur (North-Eastern Railway). (XXXIX—14-4-70), 84.
- Prevention of exploitation of one country by an other country. (XI, 29-4-70), 96-97.
- Printing of gazette and other publications in both Hindi and English. (XLI—15-5-70), 28-30.
- Problems being faced by 'Essential' staff of north eastern railway, Gorakhpur. (XL—21-4-70), 125.
- Problem of nurses employed in Indian railways. (XL—21-4-70), 125-26.
- Production Cost of Electricity Per Unit. (XXXVII—18-3-70), 120-21.
- Production of artificial enzyme. (XXXVII—16-3-70), 113-14.
- Promotion in Education Department of Delhi Administration. (XLI—8-5-70),
- Promotion in education department of Delhi Administration Delhi, in the Reserved Quota for scheduled castes and scheduled tribes. (XXXVII—9-3-70), 193.
- Promotion of lower Division Clerks to Upper Division in Sunouli-Pokhra Highways Construction Project. (XXXVII—9-3-70), 376.
- Promotion of S. C. /S. T. Technical Assistant to Class II posts in Joint Cypher Bureau. (XL—22-4-70), 135.
- Promotions of senior investigators to the Indian Statistical Service Grade IV. (XXXVIII—3-4-70), 41-42.
- Promotion of Technical Assistants to Class II Posts in Joint Cypher Bureau. (XXXVII—18-3-70), 121-22.
- Promotion of increase in the length of Railway track and number of officers in Railways. (XXXVIII—24-3-70), 259-61.

## MALAHU PRASHAD, SHRI—Contd.

- Publications of Ministry of Industrial Development, Internal Trade and Company Affairs. (XLI—19-5-70), 141.
- Publication of revised customs duty and Tariff. (XXXVIII—1-4-70), 90.
- Quota of Imported Sheets and Licences given under import Policy for Irrigation Purposes. (XXXVIII—24-3-70), 253.
- Roid on Residence of an Officer of U. P. (XXXIX—20-4-70), 59-60.
- Railway consultative committee at national and zonal levels. (XLI—19-5-70), 140.
- Recommendations made by working group of Administrative Reforms Commission regarding working of Reserve Bank of India. (XL—4-5-70), 176.
- Recommendations of Administrative reforms Commission on Direct Taxes. (XL—4-5-70), 177-78.
- Recommendations of Estimates Committee in regard to presentation of Budget and commencement of Financial Year. (XL—27-4-70), 31-32.
- Recruitment of staff in Indian Council of Social Sciences and Research. (XLI—8-5-70), 126.
- Reinstatement of P. & T. Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 27.
- Report of Administrative Reforms Commission relating to Department of Works, Housing and Urban Development (XL—4-5-70), 177.
- Reports of Committee on distribution of income and levels of living. (XXXVI—25-2-70), 146-47.
- Report of inquiry commission on British India Corporation. (XLI—19-5-70), 141.
- Reservation of Government Accommodation for Scheduled Castes and Scheduled Tribes Employees. (XXXVIII—30-3-70), 187.
- Reservation of posts for Scheduled Castes in Delhi Municipal Corporation. (XLI—15-5-70), 124.
- Reservation of quota for S. C. and S. T. for posts of Vice Principal in Education Department of Delhi Administration. (XXXIX—17-4-70), 136.
- Reservation quota for Scheduled Castes and Scheduled Tribes for posts of post Graduate Teachers in Delhi Administration. (XXXVIII—24-3-70), 167-68; (XL—24-4-70), 135.

**MALAHU PRASHAD, SHRI—Contd.**

- Reserved posts for scheduled Castes and Scheduled Tribes lying vacant in North Eastern Railway. (XXXIX—7-4-70), 148.
- Revision of Pay Scales of Matrons on North Eastern Railway. (XXXIX—7-4-70), 149-50.
- S. C. and S. T. officers in Education Department of Delhi Administration (XLI—8-5-70), 129.
- Sale of goods at Expo, 70 in Osaka (Japan) (XLI—13-5-70), 26.
- Scheduled Castes / Scheduled Tribes Officers in Education Department of Delhi Administration. (XXXIX—10-4-70), 143.
- Scheduled Castes and Scheduled Tribes staff and representatives in Indian Embassies. (XL—29-4-70), 98.
- Scheduled Caste and Scheduled Tribes teaching Staff in various types of educational and technical schools. (XXXVII—17-3-70), 101.
- Scheme for upgrading of posts of clerks in the Railway Accounts Department. (XXXVII—17-3-70), 45-46.
- Security arrangements and posting of police on the Trains. (XXXVII—10-3-70), 102-03
- Senior Investigators appointed in Statistical Department of Central Statistical Organisation. (XL—22-4-70), 421.
- Setting up of a factory at Lucknow for the Manufacture of Aircraft Components. (XXXVII—11-3-70), 81-82.
- Smuggling of Pig Hair. (XXXVIII—30-3-70), 186.
- Strengthening of Hindi Organisation of North Eastern Railway. (XXXVI—3-3-70), 131-33.
- Study made by Labour Bureau on Rural labour. (XXXVII—5-3-70), 146-47.
- Study made by National Labour Commission regarding Farm Labourers. (XL—30-4-70), 27.
- Study of Industrial problems by the National Council of Applied Research (XXXVII—9-3-70), 379.
- Supply of ration to Dr. Bhagwan Dass Samarak Shradhanjali Samaroh Samiti, New Delhi. (XXXVIII—2-4-70), 145-46.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 32-34.

**MALAHU PRASHAD, SHRI—Contd.**

- Temporary posts not converted into permanent posts in Prime Minister's Secretariat, its attached and subordinate offices. (XLI—13-5-70), 146.
- Texts of suggestions for terms of reference of Third Pay Commission. (XXXVII—16-3-70), 112-13.
- Transfer of Class I and Class II Officers posted at Gorakhpur (North Eastern Railway). (XXXIX—14-4-70), 84.
- Transfer of Officers. (XXXVI—2-3-70) 183-84.
- Transfer of officers from posts carrying extra gains in department of communications. (XXXVIII—26-3-70), 190-91.
- Transfer of officers working against posts carrying extra gains. (XXXVII—11-3-70), 123.
- Transfer of officers working on posts carrying extra gains. (XXXVIII—26-3-70), 191.
- U. N. Resolution re. Ban on export to and import from Rhodesia. (XL—29-4-70), 97-98.
- Use of Hindi for Official work in Embassies. (XXXVII—18-3-70), 119-20.
- Warrant of precedence. (XL—1-5-70), 100-01.
- Working on a post carrying extra gains for three years. (XXXVII—10-3-70), 102.
- World Bank Pre-appraisal Team's study Report on fertilizer Industry in India. (XXXVI—2-3-70), 182.
- Amendment of convention of International Labour Organisation. (H.A.H. Dis.) (XXXVIII—3-4-70), 341-49.
- Appointment of Third Pay Commission. (Matter under Rule 377). (XL—24-4-70), 214.
- B. O. H. (XXXVI—27-2-70), 218.]
- Closure of Indian Business in Kenya (H.A.H. Dis.) (XXXVII—16-3-70), 363.
- D. G., 1970-71 : Deptt. Soc. Wel. (XL—29-4-70), 274-81.
- D. S. G. (Railways), 1969-70: (XXXVIII—28-3-70), 171-72.
- Income Tax Returns of M. Ps. (St.) (XXXVIII—31-3-70), 185.
- Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (Dis.) (XXXVIII—2-4-70), 323-26.
- Reported Naxalite activities in Assam. (G.A.). (XXXIX—9-4-70), 173.

**MALAHU PRASHAD, SHRI—Contd.**

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi. (A.M.) (XXXIX—6-4-70), 239.

**MONDAL, SHRI JUGAL :**

Additional facilities for the security and convenience of railway passengers. (XXXVII—17-3-70), 55-56.

Aid to Nepal. (XLI—20-5-70), 71-72.

Allocation of additional funds for Bihar State Plan for 1970-71. (XL—22-4-70), 142.

Amount spent on National Highways in West Bengal. (XL—1-5-70), 178-79.

Arrear: of Income Tax against Film Distributors of Delhi. (XL—27-4-70), 182-83.

Assistance to Mauritius for economic development. (XL—4-5-70), 206-07.

Associated Hotels of India Ltd., Simla. (XLI—19-5-70), 133.

Authorised and paid-up Capital Film Companies. (XXXVIII—31-3-70), 54.

Authorised and paid-up Capital of Film Companies. (XXXVIII—24-3-70), 373-74.

Ban on the Import of Hydro-sulphate of Soda. (XXXIX—3-4-70), 47-48.

Cases of Tax Evasion and corruption detected under Companies Act. (XXXIX—7-4-70), 181.

Clearance of Arrears of Taxes by Persons in Film Industry. (XXXIX—20-4-70), 187-88.

Companies in private sector with foreign collaboration. (XXXVII—17-3-70), 56.

Complaints against entertainment tax officers of Delhi Administration. (XXXIX—10-4-70), 188.

Country-wise Survey for Copper Deposits. (XXXIX—13-4-70), 147-48.

Decision by Private Sector Units to Cut Down Production Targets of Fertiliser. (XXXIX—20-4-70), 200.

Development of Iron ore handling plant at Visakhapatnam. (XL—1-5-70), 60-61.

Distribution of Communist literature in big cities. (XXXIX—17-4-70), 158.

Distribution of Steel and small scale Industries. (XXXIX—7-4-70), 168-70.

Encounters with Naga Hostiles. (XL—29-4-70), 184.

**MONDAL, SHRI JUGAL—Contd.**

Establishment of Polyester Plant in U.P. (XXXIX—13-4-70), 138.

Excise duty realised from film industry. (XLI—11-5-70), 178-80.

Expenses incurred by foreign embassies in India. (XXXIX—8-4-70), 152.

Fall in the export of jute as compared to that of Pakistan. (XLI—13-5-70), 107.

Filmistan Distributors. (India) Ltd. (XXXVII—17-3-70), 181-82.

Financial assistance to West Bengal Government for irrigation Schemes. (XLI—6-5-70), 148-149.

Foreign Capital invested in private Companies. (XXXIX—7-4-70), 171-72.

Foreign collaboration. (XXXVII—17-3-70), 176-77.

Help to rebel elements of India by Pakistan. (XLI—20-5-70), 161-62.

Imports and sale of goods by Cine-Sales Corporation, Delhi. (XL—22-4-70), 142.

Imports and sale of Russian Film Projectors by Cine-sales Corporation, Delhi. (XL—22-4-70), 142.

Import of American and British films. (XLI—20-5-70), 166-67.

Import of Catalysis. (XXXIX—20-4-70), 200-02.

Import of Chemical Products. (XXXIX—13-4-70), 42.

Income Tax due from Film Producers. (XXXVIII—30-3-70), 117.

Income Tax due from Film Producers. (XXXVIII—30-3-70), 118.

Income Tax Evaders in Film Industry. (XXXIX—20-4-70), 92-93.

Increase in marriages of Army Officers with foreign women. (XXXIX—8-4-70), 153.

Inter-corporate lending and investment in Nationalised Banking System. (XLI—18-5-70), 98.

Internal production of crude oil. (XLI—11-5-70), 182.

Introduction of total Prohibition. (XXXIX—7-4-70), 152.

Investigation into unaccounted Money with Film People. (XXXIX—20-4-70), 188.

Issue of Licences to Parties in West Bengal to manufacture stainless steel. (XXXIX—14-4-70), 140.

**MONDAL JUGAL, SHRI—Contd.**

- Judicial committee for Parliamentary matters. (XXXVIII—24-3-70), 248.
- Loans advanced by Film Finance Corporation to film producers. (XXXIX—16-4-70), 132.
- Manufacture of electric cap lamps. (XXXVIII—24-3-70), 248-49.
- Misuse of import licences by film industry. (XXXVII—11-3-70), 166.
- Misuse of import Licences by the Sarabha Merch Limited. (XXXIX—8-4-70), 152.
- Multipurpose and Major irrigation projects of West Bengal. (XL—29-4-70), 185-86.
- Opening of shops in Indira Market, Delhi after normal working hours. (XLI—14-5-70), 112-13.
- Outstanding amount of Income-Tax against Cinemas Owners of Delhi. (XXXIX—6-4-70), 1-4.
- Outstanding amount of Income-Tax against Tamil Nadu Film Producers. (XXXIX—6-4-1970), 96-97.
- Parking of trucks, cars, etc. in Indira Market, Delhi. (XLI—15-5-70), 185-86.
- Payment of Entertainment Tax by Cinemas in Delhi. (XXXIX—9-4-70), 167-68.
- Payment of Income Tax by Film Actors. (XXXIX—6-4-70) 97.
- Payment of Income Tax by Film Companies. (XXVIII—30-3-70), 51, 109.
- Payment of Income-Tax by Film Producers. (XXXIX—13-4-70), 147.
- Payment of Income Tax by the Film Distributors of Bombay and Delhi. (XXXIX—6-4-70), 97-98.
- Payment of wealth tax by Film people. (XXXVIII—30-3-70), 119.
- Percentage load factor achieved by A<sup>1</sup> India on various routes. (XLI—15-5-70), 97.
- Pharmaceutical Production. (XL—4-5-70), 207-08.
- Plains of I. A. C. not yielding profit. (XL—1-5-70), 173-74.
- Production in Rubber, Tea and Coffee Plantations. (XL—29-4-70), 99-100.
- Progress in constructing canals, sinking wells, and tube-wells. (XLI—7-5-70), 143-44.
- Proposals to integrate rural credit with Cooperative credit and Credit from other banks. (XLI—18-5-70), 155.
- Raids on Film Companies. (XXXVIII—30-3-70), 118.

**MONDAL JUGAL, SHRI—Contd.**

- Raids on Oberoi intercontinental for violation of foreign exchange regulations. (XLI—18-5-70), 156.
- Recovery of Income Tax, Wealth Tax and Gift Tax from M/s Cine Sales Corporation. (XXXIX—20-4-70), 186-87.
- Recruitment of sub-inspectors in Delhi police. (XXXVIII—3-4-70), 140.
- Reduction in price of fertiliser to boost Agricultural production. (XL—23-4-70), 62.
- Registration with Election Commission of Political Parties to contest elections. (XLI—12-5-70), 74-75.
- Retrenchment of workers in Coal Mines in Asansol Raniganj Coal Belt. (XXVIII—2-4-70), 55.
- Revision of Import Policy regarding Foreign Films. (XL—22-4-70), 46.
- Satellite for national weather commission. (XLI—8-5-70), 42.
- Schemes sanctioned by Rural Electrification Corporation for Agricultural Purposes. (XL—22-4-70), 142.
- Setting up of Factory in Tamil Nadu for the manufacture of Building Materials. (XXXIX—13-4-70), 67.
- Shareholders in Foreign Companies in Coal industry. (XXXIX—7-4-70), 36-37.
- State Awards to producers and Artistes. (XXVIII—2-4-70), 55-56.
- Sterilisation of mentally deranged persons and those suffering from insurable diseases. (XXXIX—13-4-70), 67-68.
- Subsidised fuel for agricultural use. (XLI—7-5-70), 137-38.
- Sugar production during 1969-70. (XLI—7-5-70), 158-59.
- Supply of Fertilizer to States during last three years. (XL—23-4-70), 182-84.
- Supply of Iron ore by private mine owners to Rourkela Steel Plant. (XL—28-4-70), 63.
- U. G. C. grants to universities in West Bengal and U.P. (XLI—8-5-70), 147.
- Workers employed in Delhi Cinemas. (XXVIII—2-4-70), 55-56.
- MRITYUNJAYA PRASAD, SHRI :**
- A. I. R. New Bulletins dated 25-4-70 and 26-4-70. (XLI—14-5-70), 190-91.

## MRITYUNJAYA PRASAD, SHRI—Contd.

- Allowances to Indian Ambassadors in U. K., America and U. S. S. R. (XL—22-4-70), 143.
- Amount missing from custody of I. A. C. Cashier. (XXXIX—10-4-70), 50.
- Arming of peasants by reds in Darbhanga District. (XXXVIII—24-3-70), 239-40.
- Awarding of honorary degrees. (XL—24-4-70), 52.
- Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII 1-4-70), 21.
- Celebration of Maritime Day in Delhi. (XL—1-5-70), 166.
- Control over concerns by big business houses. (XLI—5-5-70), 59-60.
- Cultural, Educational and other delegations sent abroad. (XXXVIII—24-3-70), 195-96.
- Delivery of ceteka beamings without authorisation. (XLI—14-5-70), 80-81.
- Decorations of temples and other places of religious worships in Pakistan. (XL—22-4-70), 205.
- East German Government news Agency Money for Samachar Bharati. (XLI—14-5-70), 79-80.
- Evaluation of work disposed of by officers and staff in offices. (XXXVIII—24-3-70), 240-41.
- Evaluation of work of senior officers listed in Sarkar Committee report on C. S. I. R. (XLI—8-5-70), 159.
- Extradition of Dr. Dharma Teja. (XL—22-4-70), 145.
- Factors considered for converting a railway district into a railway Division. (XXXVIII—10-3-70), 179-81.
- Ganga water pollution enquiry commission report. (XXXVII—16-3-70), 181-82.
- Gheraos in West Bengal. (XXXVI—26-2-70), 45-46.
- Import and production of Chloramphenicol powder and palmitate. (XL—22-4-70), 146.
- Import of wine. (XXXVII—11-3-70), 156-57.
- Indian Delegation to Japan to study small scale Industries. (XXXVII—17-3-70), 132-33.
- Indian Prisoners in Portugal. (XXXVII—13-3-70), 88-89.
- Instigation of communal riots in Kerala. (XXXVIII—3-4-70),

## MRITYUNJAYA PRASAD, SHRI—Contd.

- Industrial Units closed due to Strikes, Lockouts and Closures in West Bengal. (XXXVII—12-3-70), 132.
- M. P.'s reaction on invalidated Bank Nationalisation Act Censored by A.I.R. (XXXVII—12-3-70), 112.
- "National labs, monument to unused Instruments" (XXXVII—13-3-70), 193
- New item in 'current' captioned "Indian Government Agency or Commie Front. (XL—23-4-70), 202-03.
- Nomination of M. Ps. to Delegations sent abroad. (XXXVII—13-3-70), 96-97.
- Non-vacation of residential accommodation by Ex. Members of Parliament. (XL—4-5-70), 239-40.
- PL-480 funds for Housing programmes. (XXXVI—23-2-70), 147-48.
- Pollution of Ganga water at Monghyr. (XXXVII—9-3-70), 138.
- Principles of promotion to selection posts. (XL—24-4-70), 75.
- Realisation of bridge-tax for crossing over certain bridges. (XXXVIII—24-3-70), 196.
- Report of the Committee on Cow protection. (XXXVII—12-3-70), 132-33.
- Research in the duration of effectiveness of Pesticides and their ill-effects on lives. (XXXVII—5-3-70), 198-99.
- Restrictions on Acquisition of Immovable Property. (XXXVII—13-3-70), 186-87.
- Taking over of bank of Bihar Ltd. (XXXV—II—16-3-70), 200-02.
- Telco strike in Jamshedpur. (XXXVII—5-3-70), 139.
- Telephone directory for Bihar circle (XLI—7-5-70), 160-61.
- Unemployed Engineers. (XXXVIII—24-3-70), 238-39.
- Uniformity of law for religious endowments of All Faith. (XLI—12-5-70), 184-85.
- Use of Border Security Force during Agitation in Haryana. (XXXVII—13-3-70), 190-91.
- Use of Cyclamates. (XXXVI—23-2-70), 131-32.
- Visits by Members of Parliament abroad. (XXXVII—9-3-70), 176.
- Water supply to Pakistan after expiry of Indus water treaty. (XLI—6-5-70), 66.

**MRITYUNJAYA PRASAD, SHRI—Contd.**

Withdrawal of cases of persons convicted for murder, loot and arson in West Bengal. (XXXIX—10-4-70), 176.

*Debates*

Constitution (Amendment) Bill (Amendment of article 164) by Shri P. K. Deo. Consid. (24-4-70), 281-86.

Demands for Grants -170-71: Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—14-4-70), 291-94. (XXXIX—16-4-70), 156-63.

Finance Bill 1970 Consid. (XLI—5-3-70), 228-37.

Report of Committee of Inquiry (Council of Scientific and Industrial Research). (M) (XLI—19-5-70), 273-83.

Right to Property (Res.) (XXXIX—17-4-70), 294.

**MUHAMMAD ISMAIL, SHRI M :**

Turkish business men trade delegation. (XL—22-4-70), 104.

*Debates*

President's Address (M). (XXXVI—3-3-70), 291-95.

Re: Communal disturbances in Maharashtra. (XLI—11-5-70), 202-03.

Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 358-65.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A. M.) (XXXIX—6-4-70), 301-02.

**MUHAMMED SHERIFF, SHRI :**

Abolition of export duty (XLI—20-3-70), 130.

Abolition of Privy Purses. (XL—1-5-70), 44-45.

Agreement between Beirut and India for operating Jumbo Jets through Beirut. (XXXVII—13-3-70), 48-49.

Agreement with Malaysia on Cultural Agreements. (XL—1-5-70), 88-89.

Agricultural universities. (XXXVIII—26-3-70), 181-82.

Air agreement between India and Italy. (XL—4-5-70), 75-76.

Alleged discrimination in assistance to States. (XL—29-4-70), 68-69.

Amnesty to Unlicensed T. V. Set Owners. (XL—23-4-70), 54.

Amount presented to Khan Abdul Ghafler Khan. (XL—27-4-70), 144-45.

**MUHAMMED SHERIFF SHRI—Contd.**

Anticipated water scarcity in Capital. (XL—4-5-70), 79-81.

Applications for Haj Pilgrimage and amenities provided therefor. (XLI—6-5-70), 68-69.

Appointment of a Commission for formulating Uniform Policy on Tourism. (XXXVIII—24-3-70), 154-55.

Appointment of Chairman of Central Housing Corporation. (XXXIX—20-4-70), 127-28.

Arrest of a Canadian Girl in New Delhi. (XXXVI—27-2-70), 139.

Arrest of an American National on Indo-Pak Border. (XXXIX—6-4-70), 132.

Arrests made on the occasion of New Year Celebrations in Delhi. (XXXVIII—3-4-70), 202-03.

Award for research in drugs and methodology of Ayurveda. (XLI—8-5-70), 56.

Bank Loans for transport operators. (XXXVIII—30-3-70), 120.

Better Farm Methods. (XXXVI—26-2-70), 146.

British survey of Unemployment in India. (XXXVII—5-3-70), 69.

C. B. I. enquiry into corrupt practices by Welfare Institutions in Delhi. (XL—21-4-70), 63-64.

Cases of cheating and criminal breach of trust. (XXXVII—9-3-70), 189.

Ceiling on Urban Property. (XXXVI—23-2-70), 179-80.

Central veterinary drug stores. (XXXIX—16-4-70), 58.

Changes suggested in legal procedures (XL—1-5-70), 71-72.

Citizenship for Malaysia Indians. (XXXVII—4-3-70), 158-59.

Closure of some post offices in villages. (XXXVIII—26-3-70), 70-72.

Code of conduct for demonstrations in Delhi University. (XL—24-4-70), 85.

Code to check misuse of position by M.Ps. (XXXVIII—24-3-70), 51.

Conference of Representatives of Agricultural Universities and Research Institutions. (XL—23-4-70), 151-52.

Consignments of Medicines to Lagos for relief of people. (XXXIX—20-4-70), 60.

**MUHAMMED SHERRIFF, SHRI—Contd.**

- Construction of a 200-odd room building in Chanakyapuri, New Delhi by New Delhi Municipal Committee. (XXXVIII 3-4-70), 190-91.
- Creation of Joint Sector for Industrialisation. (XL— 28-4-70), 104.
- Crime and lawlessness in D. T. U. Buses. (XXXIX—17-4-70), 131.
- Criticism of Govt. for Checking the growth of Private Sector. (XXXIX—7-4-70), 109.
- Curb on Monopoly in cement Industry (XXXVI—24-2-70), 161-62.
- D. D. A. Lottery Scheme. (XXXVII—16-3-70), 76-77.
- Decrease in L. I. C. Premium Rates (XXXVI—23-2-70), 99-100.
- Delay in installation of transmitters in Rajkot and Calcutta. (XLI—14-5-70), 159-60.
- Delay in issue of Passports. (XXXVII—4-3-70), 45-46.
- Delhi Administration Plan to help Unemployed Engineers. (XXXVI—27-2-70), 140-41.
- Demand by Indian Pharmaceutical Congress Association for Improvement in Working of Drug Control Act. (XXXVII—30-3-70), 22.
- Demand for a Synthetic Rubber Plant. (XL—4-5-70), 84-85.
- Desecration of Sharines in Haryana during agitation over Chandigarh Issue. (XXXIX—17-4-70), 132.
- Direct Shipping Service between India and Mauritius. (XL—22-4-70), 48.
- Display of Yogic Asanas at Expo' 70. (XLI—6-5-70), 83.
- District telephone link between Delhi-Madurai. (XXXVII—12-3-70), 124-25.
- Enquiry into Jamia Millia, New Delhi Fire. (XXXVI—27-2-70), 140.
- Establishment of Minor Irrigation Corporation. (XLI—7-5-70), 68-69.
- Exports and imports handled by Indian ports. (XLI—8-5-70), 81.
- Export of Machinery to U. S. S. R. (XL—22-4-70), 149.
- Export of sugar to U. K. and U. S. (XXXVII—5-3-70), 142.
- Filing of Income-tax returns by Officers. (XLI—18-5-70), 135.

**MOHAMMED SHERIFF, SHRI—Contd.**

- Formation of composite national union by employees of nationalised banks. (XXXIX—16-4-70), 117.
- Government advertisements through foreign firms. (XXXVIII— 26-3-70), 195-96.
- Grant of more powers to States in respect of their economic development. (XLI—20-5-70), 70.
- Indian Shipping's share in overseas Trade. (XXXVII—9-3-70), 230.
- Indo-British Talks for Technological and economic Co-operation. (XXXIX—7-4-70), 41-42.
- Indo-Danish Agreement. (XL—4-5-70), 89-90.
- Indo-German collaboration talks with Representatives of F. I. C. C. I. (XXXIX—14-4-70), 97.
- Issues for semi judicial inquiry re: Congress Party Symbol. (XL—21-4-70), 51-52.
- Khosla Committee Report on Film Censorship. (XXVIII—2-4-70), 94-95.
- Kidnapping of West Bengal Minister. (XLI—15-5-70), 77-78.
- Labour intensive industries in rural areas. (XL—21-4-70), 130.
- Lapse of preventive detention Act. (XXXIX—10-4-70), 45.
- Launching of pilot project for linking school education with Economic Development. (XLI—15-5-70), 123-24.
- Loan sanctioned by L. I. C. to Municipal Committee for Water Supply and Drainage Schemes. (XL—4-5-70), 109-10.
- Loss to Bokaro Steel Plant. (XXXVII—17-3-70), 45.
- Medical Colleges in Delhi. (XL—27-4-70), 72-74.
- Memorandum to President for conference on prorogation of Legislatures. (XLI—8-5-70), 65.
- Memorandum to Prime Minister on Status of Urdu. (XXXVII—9-3-70), 183.
- New Radio Stations during 1970. (XL—30-4-70), 113-14.
- Opening of New Oil Bearing Structure in Gujarat by O. N. G. C. (XL—27-4-70), 142.
- Plan for taking over of land in excess of ceiling. (XXXVI—26-2-70), 64-65.
- Plant for manufacture of Bricks from Ash Emitted by Power Plant in Delhi. (XXXIX—13-4-70), 102-03.

**MOHAMMED SHERIFF, SHRI—Contd.**

- Plots to kill Prime Minister. (XXXVI—27-2-70), 161-62.
- Policy for installation of Diesel Engine and Power Engine Pumping Sets in Bihar and U. P. (XL—23-4-70), 57-59.
- Prison Reforms. (XL—22-4-70), 149.
- Raids Conducted by Income Tax Officer in Ahmedabad. (XXXVI—2-3-70), 152-53.
- Raising of the maximum income limit under various slum clearance Scheme. (XL—4-5-70), 109.
- Recommendations of expert committee under United Nations Economic and Social Council re Higher Growth Rate for Developing areas. (XXXVIII—25-3-70), 34-35.
- Rehabilitation of Handicapped persons. (XXXIX—14-4-70), 114.
- Release of detenus on Expiry of preventive detention Act. (XXXVI—27-2-70), 42.
- Remarks made by Lady Ursula Hicks, British economist. (XXXIX—6-4-70) 132-33.
- Removal of Indian and Belgium flags from Windsor Places New Delhi. (XLI—20-5-70), 67-68.
- Renovation of Temples, Mosques, Guardawars and Churches by U.N.E.S.C.O. (XL—1-5-70), 89-90.
- Reorganisation of country into four Zones (XL—1-5-70). 136.
- Repair of Mosques in Ahmedabad damaged during communal disturbances. (XLI—12-5-70), 125.
- Resumption of forward Trading in Shares. (XXXVI—2-3-70), 217-18.
- Revision of Refinery Agreements with Foreign Oil Companies in India. (XXXIX—20-4-70), 71-72.
- Rural oriented problems. (XXXVII—10-3-70), 84-85.
- S. T. C. Delegation to West Germany for Opening Branch Office. (XL—22-4-70), 150.
- Scarcity of steel for rail tracks. (XXXVII—17-3-70), 92.
- Scrutiny of Fertilizer Projects producing Nitrogen. (XXXIX—13-4-70), 96-97.
- Second Malaysian Orthopaedic Meeting. (XXXVIII—30-3-70), 119.
- Second Press Commission. (XXXVI—26-2-70), 196-97.
- Separate Electorate for scheduled castes and Scheduled Tribes. (XXXVI—3-3-70), 79.

**MOHAMMED SHERIFF, SHRI—Contd.**

- Setting up of a Commission to study problems of youth. (XXXVIII—3-4-70), 55.
- Setting up of Clinical Test Centres for cheap pathological facilities. (XL—27-4-70), 145.
- Setting up of Enquiry Commission for Educated Unemployed. (XXXVII—13-3-70), 136.
- Setting up of Peace University in Delhi (XXXVI—27-2-70), 139-40.
- Setting up of Steel Mills abroad with foreign collaboration. (XXXVII—10-3-70) 170.
- Shortage of Steel and Zinc for Bucket Industry. (XL—28-4-70), 41.
- Sixth All-India Language Convention. (XL—1-5-70), 93.
- Steps to avoid Power famine. (XL—29-4-70), 91-92.
- Study of Hindi and Urdu in Iranian Universities. (XXXVII—9-3-70), 190.
- Supply of modern hotel equipment by Belgium. (XL—30-4-70), 75.
- Survey of Iron Ore Deposits in Mysore. (XXXIX—20-4-70), 110-11.
- Suspension of train Services during disturbances on Chandigarh Issue. (XXXIX—14-4-70), 105.
- Talks held between India and Syria on Air Transport Arrangements. (XXXIX—17-4-70), 133.
- Talks with Malaysia on extradition agreement. (XL—29-4-70), 46.
- Television average via Synchronous Satellite System. (XXXVII—5-3-70), 56.
- Training-cum-production centre for Handicapped women at green Park, New Delhi. (XXXVIII—31-3-70), 144.
- Training programme for Industrial and Agricultural Application of Liquid Petroleum Gas. (XXXIX—13-4-70), 38-39.
- Triangular power contest among U. S. A. & U. S. S. R. and China in Indian Ocean in 70's. (XLI—6-5-70), 29-30.
- U. S. Doctors report that Cancer cannot be contracted through filter cigarettes. (XXXIX—20-4-70), 167-68.
- U. S. proposal for solving middle east issue. (XLI—20-5-70), 129-30.
- Unemployment Insurance Scheme. (XXXVI—26-2-70), 57-58.



**MOHAMMED SHERIFF, SHRI—Contd.**

- Upgrading of posts of Chief Secretaries of States. (XLI—15-5-70), 31-32.
- Use of Aspirin by Heart Patients. (XLI—18-5-70), 49.
- Use of English for educational needs. (XL—1-5-70), 136-37.
- Venue of Third International Trade Fair—1972. (XL—22-4-70), 151.
- Views of President of Indian Merchants chamber on Industrial licensing policy.' (XL—21-4-70), 129-30.
- Visit by Japanese Survey Mission. (XXXVI—2-3-70), 71.
- Visit of Indian Delegation to U. K. to study Development of Small Industries. (XL—28-4-70), 82.
- Wide Economic Disparity root cause of Tension and Disturbances. (XL—27-4-70), 143-44.
- Writpetition challenging validity of Central Government orders requiring compulsory knowledge of Hindi for Central Government employees. (XXXIX—17-4-70), 132-33.

**MUKERJEE, SHRI H. N. :**

- Accord on Birla House. (XLI—20-5-70), 35.
- Appointment of Chief Secretary to Government of West Bengal. (XLI—15-5-70), 15.
- Arrears of Income Tax. (XXXVI—2-3-70), 91-93.
- C. I. A. activities in West Bengal. (XXXVI—27-2-70), 75.
- Expenditure on excavations at Purana Qila, New Delhi. (XXXVIII—2-5-70), 213.
- Feature Film 'Five Past Five'. (XXXVI—26-2-70), 28.
- Foreign collaboration in hotel industry. (XL—24-4-70), 28.
- Increase in salaries of Judges of Supreme Court and High Courts and Reaction of State Government. (XL—24-4-70), .
- Ownership of newspapers. (XXXVIII—26-3-70), 33.
- Seeking Co-operation of non-Aligned Powers to contain war in Laos. (XL—22-4-70), 30.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 12.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 39.

**MUKERJEE, SHRI H. N.—Contd.**

- Tender submitted by C. I. W. T. for Railway ship Repair Job in Assam. (XXXVII—13-3-70), 82-83.
- U. S. Ambassador's statement on raising States of the Indian Mission in Hanoi (XXXVII—4-3-70), 146.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 17-24.

**Debates**

- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 211-12.
- Attack on Shri Joyti Basu (St) (XXXVIII—31-3-70), 279.
- B. O. H. (XLI—15-5-70), 204-05.
- Calcutta Port (Amendment) Ordinance (Res.)- (XXXVIII—31-3-70), 213-15.
- Closure of Cultural and Education centres of Foreign countries. (C.A. (XXXVI—26-2-70), 239-40.
- D. G. 1970-71: Min. E.A. (XXXIX—7-4-70), 226-28, 309-16, (XXXIX—8-4-70), 250-51.
- Economic and Social Problems of West Bengal. (Res.) (XLI—15-5-70), 297-303
- Facilities to the Leader of the Opposition. (XLI—14-5-70), 237-38.
- Finance Bill, 1970. Int. (XXXVI—28-2-70), 4.
- Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St.). (XXXIX—7-4-70), 199-200.
- Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (Dis.). (XXXVIII—2-4-70), 310-12.
- Obitnery Reference. Death of Shri L.S. Bhatkar. (XXXVI—20-2-70), 36-37.
- Death of Shri M. K. Jinachandran. (XXXVI—20-2-70), 36-37.
- Death of Shri S. R., Rane. (XXXVI—20-2-70), 36-37.
- President's Address (M). (XXXVI—26-2-70), 323-33.
- Report of Committee of Inquiry (Council of Scientific and Industrial (M). (XLI—19-5-70), 285-91.
- Reported launching of earth Satellite by China and its implications in respect of India's security (C.A. ). (XL—28-4-70), 176-77.

**MUKERJEE, SHRI H.N.—Contd.**

Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M. Ps. || (XL—22-4-70), 253-54.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi. (A.M.). (XXXIX—6-4-70), 235-37, 270-74, 314-15.

West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70), 360-74.

**MUKERJEE, SHRIMATI SHARDA :**

100 day exports crash programme launched on 1-1-70. (XXXVIII—1-4-70), 60.

Abolition of Control on Foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.

Accumulation of Coal Stocks and Export thereof. (XXXIX—8-4-70), 66-67.

Acquiring of Ships by India. (XXXVII—13-3-70), 175-76.

Aircraft H. F. - 24. (XXXVIII—25-3-70), 134.

Allegations in "Azad Kashmir" regarding J. K. Territory handed over by Pakistan to China. (XXXVII—4-3-70), 190-91.

Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.

Allocation of amount for Famine Relief in Rajasthan. (XXXVI—23-2-70), 219-20.

Application for Soda Ash plant by companies other than Tata Chemicals. (XXXVIII—30-3-70), 78.

Approval of final draft Fourth Plan by Parliament. (XLI—13-5-70), 146.

Association of State Governments with Foreign Cultural Societies. (XXXVIII—25-3-70), 67-68.

Cement Factory in Assam. (XXXVI—3-3-70), 163-64.

Central Ministers' visit to Saudi Arabia. (XLI—13-5-70), 143.

Centre-State Financial Relations. (XXXIX—5-4-70), 117-18.

Cloth Mills set up in foreign countries by Birla Group of Industries. (XXXVII—11-3-70), 85.

Collaboration agreement for setting up of organic chemical production plant in Gujarat. (XXXIX—6-4-70), 45-47.

Completion of Naval Dockyard at Bombay. (XXXIX—8-4-70), 102.

**MUKERJEE, SHRIMATI SHARDA—Contd.**

Conditions in Pak-occupied Kashmir. (XL—22-4-70), 167.

Conversion of All India Radio into a Corporation. (XXXVI—26-2-70), 118-19.

Creation of Vidharbha State and other new States. (XXXVII—13-3-70), 205-06.

Crisis in Bharat Heavy Electricals Ltd. (XXXVI—24-2-70), 162.

Delhi as dry port. (XXXVII—11-3-70), 72-73.

Demand and Production of Petroleum Products (XXXVII—9-3-70), 371.

Demand for radio components in Japan. (XLI—13-5-70), 45.

Development of small Enterprises on statutory basis. (XXXVI—3-3-70), 66-67.

Discrepancy in Pension Rates of Emergency Commissioned Officers. (XL—22-4-70), 81.

Documents captured from China—Returned Nagas containing References Re. their visit to North Viet-Nam. (XXXIX—8-4-70), 40.

Effect of lapse of Preventive Detention Act in States. (XXXVII—9-3-70), 219.

Expansion programme of Gujarat State Refinery. (XXXVI—23-2-70), 218-19.

Export of Coffee. (XL—29-4-70), 40.

Export of iron ore to Japan. (XXXVII—11-3-70), 65-66.

Export to African countries. (XL—29-4-70) 129-30.

Fall in earnings of railways. (XXXVII—17-3-70), 32-34.

Fall in the Off-Take of fertilisers. (XXXVII—5-3-70), 13-25.

Farakka issue to be raised by Pakistan in U. N. O. (XLI—6-5-70), 22-24.

Five Power South East Asia Defence co-operation. (XXXVII—18-3-70), 160.

Foreign Aid to India. (XXXVI—23-2-70), 218.

Foreign Exchanges sent by way of Freight on Cargo carried by Foreign Ships. (XXXVII—18-3-70), 176-77.

Formation of Senas. (XXXVII—9-3-70), 244.

Gold clause in trade agreements with East European countries. (XXXVIII—1-4-70) 89.

Growing shortage of Non-ferrous metals, (XXXVI—23-2-70), 220-23.

## MUKERJEE, SHRIMATI SHARDA—Contd.

- HF-24 Aircraft. (XL—22-4-70), 168
- High Prices of Drugs. (XXXIX—20-4-70), 38-39.
- Impact of increase in the Fourth Five Year Plan outlay. (XXXVI—23-2-70), 219.
- Import of Sulphur through S. T. C. (XXXVII—11-3-70), 191-32.
- Import of tractors from East Germany and Bulgaria. (XLI—7-5-70), 131-33.
- Increase in Price of Steel. (XXXVI—7-5-70), 131-33.
- Increase in Price of Steel. (XXXVI—24-2-70), 229-30.
- Indian delegation to Thailand. (XXXVII—4-3-70), 191-92.
- India's representation on International Monetary fund. (XXXVII—9-3-70), 66.
- Indigenous production of tractors. (XLI—5-5-70), 28-30.
- Indo-Nepal relations. (XXXVIII—1-4-70), 142.
- Industrial Units closed due to Strikes, Lockouts and Closures in West Bengal. (XXXVII—12-3-70), 132.
- International conference held at London to study production and marketing of edible oils. (XXXVIII—26-3-70), 1-9.
- Italian submarines for Pakistan. (XL—29-4-70), 111-12.
- Jeevable roadlinking Lhasa with Khinze-nane near India Tibet—Bhutan Junction. (XL—22-4-70), 167.
- Joint Pakistani -Sadu Arabian Bank. (XXXVII—4-3-70), 87-88.
- Land Reforms. (XXXVII—12-3-70), 212-15.
- Law Minister's reported Statement regarding election Commission being a part of Law Ministry. (XXXVI—3-3-70), 91-92.
- Management and Control of Calcutta Electric Supply Corporation. (XL—28-4-70), 77.
- New interest system for credit. (XXXVII—16-3-70), 171.
- Notices for compulsory retirement served on some officials of Planning Commission (XLI—20-5-70), 162-63.
- Outer Harbour at Madras. (XXXVII—13-3-70), 174-75.
- Petroleum refinery in Ghaziabad. (XXXVII—16-3-70), 83-88.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.

## MUKERJEE, SHRIMATI SHARDA—Contd.

- Production of lubricating oils at Madras Refinery. (XXXIX—6-4-70), 119-20.
- Programme for increase in Steel production. (XXXVI—24-2-70), 210-11
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Public Sector Undertakings. (XXXVI—2-3-70), 187-88.
- Raids conducted by Income-tax Officers in Ahmedabad. (XXXVI—2-3-70), 152-53.
- Raising Status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.
- Reception to Provisional Revolutionary Government Delegation in Orissa. (XXXVII—15-3-70), 160-61.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- Scheme for relief to Educated Unemployed. (XXXVIII—30-3-70), 150.
- Self-Employment Schemes Drawn up by the Central Bank. (XXXVIII—30-3-70), 37.
- Setting up of Fertilizer Plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of Fertilizer Plant by Birlas in Goa Vis-a-Vis Dutt Committee Recommendation. (XXXVI—23-2-70), 89-90.
- Setting up of nitrogen fertilizer plant at Kandla. (XXXVIII—26-3-70), 99-100.
- Setting up of new Steel plants. (XXXVII—10-3-70), 162-63.
- Supply to wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Tax concessions for industries in backward areas. (XLI—1-5-70), 103-06.
- Tension over Assam-Nagaland Boundary in Sibsagar District. (XXXIX—10-4-70), 103.
- U. S. S. R. Pakistan overland route (XLI—20-5-70), 50-51.
- Unearthing of concealed arms in Kerala. (XXXVIII—3-4-70), 126.
- Unveiling of Lenin's Status in Calcutta. (XXXIX—17-4-70), 46.
- Use of Powers by I. T. Os. to impose penalty for tax evasion. (XXXIX—6-4-70), 118.
- Visa to National Liberation Front Delegation. (XXXVII—18-3-70), 53-54.
- Visit by the Minister of Foreign Trade to Yugoslavia. (XXXVII—4-3-70), 192.

**MURTI SHRI M. S.—Contd.**

Withdrawal of British navy from South-East Asia. (XXXVII—11-3-70), 131.

Work permits for Indians in Malaysia. (XXXVIII—25-3-70), 49.

*Debates*

Aircrash of Chief Test Pilot of Hindustan Aeronautics. (Dis) (XLI—12-5-70), 270-77.

Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970. int. (XXXVI—27-2-70), 242-43.

D. G. 1970-70.

Min. defence (XL—28-4-70), 243-50.

Min. Ind. Dev. and Int. Trade. (XXXIX—14-4-70), 222-26.

Income Tax Returns of M. Ps. (St. (XXXVIII—31-3-70), 184.

International Conference on Production and marketing of edible oils and fats. (H.A.H. Dis.) (XXXIX—13-4-70), 345.

Proclamation re: West Bengal. (Res) (XXXVIII—30-3-70), 364-65.

Revision of pay scales of Himachal Pradesh staff (C.A.) (XXXVI—24-2-70), 246-47.

Situation in Laos. (C.A.) (XXVI—25-2-70), 192-93.

West Bengal Budget, 1970-71: General Dis. D. G. on Account (1970-71) D.S.G. 1969-70 (XXXVIII—30-3-70), 364-65.

West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70), 330-34.

MUKNE, SHRI — Leave of absence. (XXXIX—14-4-70), 182

**MURTHY, SHRI B. S. LAL**

Reported pollution of water in Delhi and resultant threat of Jaundice epidemic. (C.A.) (XXXVII—11-3-70), 194-207.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill Consid (XXXVI—23-2-70), 275-79, (XXXVI—24-2-70), 268-70. Consid cl. (XXXVI—24-2-70), 270-88. Motion to pass as amended. (XXXVI—24-2-70) 288.

**MURTI, SHRI M. S.**

Alleged Issue of Illegal Retrenchment Notices in Palana Colliery. (XXXIX—9-4-70), 72-73.

Allotment of Units of Swedish Drilling Equipment to Andhra Pradesh. (XXXIX—9-4-70), 65-66.

Estimates of cost of new steel plants. (XLI—19-5-70), 46.

**MURTI SHRI M.S.—Contd.**

Reaction of Railway Unions to the introduction of Computers and Automation in Railway offices. (XXXIX—14-4-70), 64.

Calcutta Port (Amendment) Bill: Consid. as passed by R. S. (XXXVIII—31-3-70), 198-200.

Calcutta Port (Amendment) Ordinance (Res.) (XXXVIII—31-3-70), 198-200.

*Debates*

D. G. 1970-71: Min. Steel & H. E. (XXXIX—20-4-70), 300-06.

D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 8-13.

Essential Commodities (Amendment) Continuance Bill: Consid. as passed by R. S. (XXXVIII—31-3-70), 249-52.

Essential Commodities (Amendment) Continuance Ordinance (Res) (XXXVIII—31-3-70), 249-52.

**MUTHUSAMI, SHRI C. :**

Decoration of Government Buildings in New Delhi. with murals. (XXXVI—2-3-70), 126-27.

Delegation of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.

Demand for separate state of Kutch (XXXVI—27-2-70), 119-20

Financial Assistance for various scheme approved by Indian Council of Medical Research (XXXIX—13-4-70), 112-13.

Foreign experts working at H E. G. Ranchi. (XXXVII—10-3-70), 90-91.

Crabbing of land by Communist Party of India in various States. (XXXVII—9-3-70), 115.

I. B. M. 602 calculating punch machine in Indian council. of medical research. (XLI—11-5-70), 174-75.

Import of paper. (XXXVII—4-3-70), 101-02.

India's Image in European Countries (XXXVII—18-3-70), 104.

Loss incurred by Durgapur Steel Plant. (XXXVI—24-2-70), 112-13.

Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.

Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 13-23.

Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVII—4-3-70), 146-47.

**MUTHUSAMI, SHRI C.—Contd**

- Mystery about the death of Shri Lal Bahadur Shastri. (XXXVII—13-3-70), 90.
- Paintings and Decorative panels in lounges at Palam Airport. (XX XVII—9-3-70), 46.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-86.
- Procedure for appointment of secretary of Central Social Welfare Board. (XXXVII—10-3-70), 94-95.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Renewal of import licences suspended after devaluation. (XXXVII—1-3-70), 103.
- Reported Statement of C. P. M. General Secretary regarding take over of Foreign Firms in West Bengal. (XXXVI—24-2-70), 44.
- Research scheme to go into the causes of death and disease among children (XLI—11-5-70), 211-13.
- Scarcity in Banaskantha district of Gujarat. (XXXIX—16-4-70), 89.
- Show rooms set up in foreign countries. (XLI—13-5-70), 114.
- Small Scale Industries Finance Corporation. (XXXVII—10-3-70), 37-38.
- Soviet Aviation Minister's visit. (XXXVII—4-3-70), 100.
- Technicians Required by O.N.G.C. for its Expansion Programmes. (XXXVIII—30-3-70), 75.
- UNICEF Aid to Primary Health Centres. (XL—4-5-70), 139-40.
- Visit by members of the Federation of Indian Export Organisation to African Countries. (XXXVIII—25-3-70), 92.
- West German Investment in India. (XXXVIII—30-3-70), 78.

**NAGHNOOR, SHRI M. N.**

- Buildings hired by S. T. C. in Delhi. (XLI—6-5-70), 157.
- Foreign collaboration in hotel industry. (XL—24-4-70), 26.
- Hydel capacity of Jammu and Kashmir. (XXXIX—8-4-70), 11-12.
- Opposition to Agriculture wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 23.

**NAGHNOOR, SHRI M. N.—Contd.**

- Shortage of Telephone Equipment. (XXXIX—9-4-70), 13.
- D. G. 1970-71:
- Min. of Irrigation and Power. (XXXIX—9-4-70), 271.
- Min. Steel & H. E. (XXXIX—16-4-70), 272-76.

**NAHATA, SHRI AMRIT:**

- Accordance Birla House. (XLI—20-5-70), 35-36.
- Import of Edible Oils. (XXXVII—5-3-70), 6.
- Profits in Industries. (XLI—12-5-70), 8.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 14.
- Supply of Sub-Standard Foodgrains for Defence Consumption. (XL—23-4-70), 40.

*Debates*

- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 217.
- Banking Companies (Acquisition and Transfer of Undertaking) Bill, Consid. (XXXVII—18-3-70), 317-22.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance. (Res.) (XXXVII—18-3-70), 317-22.
- D. G., 1970-71: Min. Ed. & Y. S. (XL—21-4-70), 225-30.
- Railway Budget, 1970-71. General Discussion: (XXXVII—5-3-70), 288-93.

**NAIDU, SHRI CHENGALRAYA :**

- 28th Session of All India Trade Union Congress held in Guntur. (XXXVI—26-2-70), 96.
- Abolition of control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.
- Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.
- Action against Officers of West Bengal for not carrying out their duties. (XXXIX—17-4-70), 130-31.
- Additional loans to States for settlement of East Pak refugees. (XI—23-4-70), 164-65.
- Adulteration of rationed wheat. (XL—30-4-70), 48-49.
- Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 11-18.

## NAIDU SHRI C.—Contd.

- Agreement under World Food Programme to augment supply of processed Milk in four Cities. (XXVIII—2-4-70) 88-89.
- Agreement with France for the development of Semi-arid zones of Andhra Pradesh. (XXXIX—9-4-70), 87-88.
- Agreement with UAR for Cooperation in Atomic Field. (XL—29-4-70), 112.
- Agreement with U. S. S. R. for cooperation in scientific field (XXXVIII—3-4-70), 94-95.
- Aid to cooperative agricultural sector. (XXXVIII—26-3-70), 109-110.
- All India Conference of School text-books. (XXXVII—9-3-70), 150.
- Allocation of Building Grants to Cultural Organisation. (XXXIX—17-4-70), 102-03.
- Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.
- Appointment of a National Committee on Child Welfare. (XXXVI—24-2-70), 39-41.
- Appointment of an enquiry Commission on the Working of Community Development and Panchayati Raj System. (XXXVII—12-3-70), 93-94.
- Appointment of Chairman of Central Housing Corporation. (XXXIX—20-4-70), 127-28.
- Appointment of Chief Justice of Calcutta High Court. (XXXVIII—3-4-70), 157.
- Appointment of ex-Secretary, Ministry of I. D. as Chairman of Bureau of Industrial Costs and Prices. (XL—21-4-70), 36-37.
- Appointment of Farmers Commission. (XL—30-4-70), 129-30.
- Appointment of study team to examine long delays in the Construction of Vital Communication Links. (XXXVIII—24-3-70), 147-48.
- Armed Mizos entering India from East Pakistan side. (XXXVII—13-3-70), 78-79.
- Arrest of Pakistani and Chinese spies in Jammu and Kashmir. (XXXIX—17-4-70), 105.
- Asian Common Market. (XXXVI—25-2-70), 73.
- Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 3.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

## NAIDU SHRI C.—Contd.

- Attacks on Tamilians in Bombay by Shiv Sena. (XXXVIII—3-4-70), 157-58. ■
- Ban on Naxalities. (XXXIX—17-4-70), 103-04.
- Ban on use of Pill for Family Planning. (XXXVI—2-3-70), 118-19.
- Bilateral Settlement of Kashmir dispute. (XXXVII—18-3-70), 158.
- British survey of Unemployment in India. (XXXVII—5-3-70), 69.
- Bulk orders for export of Machines and equipments to Russia. (XXXVII—17-3-70), 69.
- Cambodia's Representation in U. N. O. (XLI—6-5-70), 119.
- Central Agency for acquiring technical know-how. (XXXVIII—31-3-70), 75.
- Central assistance for Industrialisation of Gujarat State. (XXXIX—7-4-70), 174-75.
- Central Industrial Security Force. (XXXVI—27-2-70), 136-37.
- Central Industrial Security Force. (XXXIX—10-4-70), 77.
- Centre-State Financial Relations in Planning Programmes. (XLI—13-5-70), 79.
- Changes in credit guarantee schemes for small scale Industries. (XXXVIII—24-3-70), 255-56.
- Changes suggested in legal procedures (XL—1-5-70), 71-72.
- Charges of corruption against officers of Enforcement Directorate. (XL—4-5-70), 75.
- Check on shifting of offices of Birla firms. from west Bengal. (XLI—5-5-70), 100.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Chinese interference in Cambodian Affairs. (XLI—6-5-70), 17-18.
- Chinese paying particular attention for Gorkha ex soldier of Indian army. (XLI—13-5-70), 104.
- Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 30-41.
- Closure of Medium-Scale Yarn Manufacturing Establishments. (XXXIX—6-5-70), 79.
- Code of conduct for Broadcast by State Authorities. (XXVIII—2-4-70), 87.

## NAIDU, SHRI C.—Contd.

- Colombian Trade and Economic Mission. (XL—29-4-70) 47-48.
- Commission to enquire into the death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 155-56.
- Communal disturbances. (XLI—8-5-70), 109.
- Completion of irrigation commission's work according to schedule -March 1971. (XXXVII—11-3-70), 98.
- Conference of global atmospheric research programme at Brussels. (XL—24-4-70), 79.
- Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Controversy over decision of additional grant to Super Bazar. (XXXVI—26-2-70), 100-01.
- Conversion of Secunderabad-Bangalore Railway Line into Broad-gauge. (XXXIX—14-4-70), 112.
- Corporation in Public sector to Manufacture Paper. (XXXVI—24-2-70), 59-60.
- Counting of war service for pension in Civil Post. (XLI—18-5-70), 91.
- Criteria for selection of Industrially Backward Districts. (XXXVI—25-2-70), 72-73.
- Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 4.
- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Demand for revision of allocation for oil exploration in Fourth Plan. (XXXVII—16-3-70), 84-85.
- Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session held in New Delhi. (XXXIX—7-4-70), 76.
- Demands of Muslims in India for common civil code. (XLI—5-5-70), 49.
- Derailment of 15-Dn. Gauhati Lucknow Express. (XXXVII—10-3-70), 89-90.
- Derailment of goods train at Dankaur Station on Ghaziabad Khurja Section (Northern Railway) (XL—21-4-70), 95-96.
- Desecration of temples and Gurudwaras in Pakistan. (XXXVIII—1-4-70), 119.

## NAIDU, SHRI C.—Contd.

- Detention of Amritsar-Bound-Punjab Mail at Lucknow and loot by Military Personnel. (XXXVI—3-3-70), 65-66.
- Development of Comprehensive National Centres for Handicapped persons. (XXXVII—17-3-70), 69-70.
- Development of small enterprises on statutory basis. (XXXVI—3-3-70), 66-67.
- Development of Sunderbans area in 24-Pargana district (West Bengal). (XLI—5-5-70), 112.
- Disconnection of Government telephones in Goa due to non-payment of telephone dues. (XXXIX—16-4-70), 90.
- Discovery of arms dumps in Jammu and Kashmir. (XLI—3-5-70), 66.
- Diversification of production at precision Instruments Plant at Kota. (XXXIX—7-4-70), 76-77.
- Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.
- Enquiry by Central Bureau of Investigation against Postal Employees for Pilfering Cheques and Foreign Magazines (XXXVI—26-2-70), 99.
- Enquiry into fire in Jamia Millia, New Delhi. (XXXVIII—3-4-70), 158.
- Exchange of letters among Prime Ministers of India, U. S. S. R. and Pakistan President. (XXXVI—25-2-70), 71-72.
- Expenditure on plant protection of cotton as recommended by High Power Committee. (XLI—7-5-70), 81.
- Expert Committee on Tax collection. (XXXVI—23-2-70), 68-70.
- Expert Team to Japan. (XXXVII—18-3-70), 66-67.
- Export of carpet backing. (XLI—6-5-70) 98-99.
- Export of documentary films. (XLI—14-5-70), 87-88.
- Export of Handicrafts to U. S. S. R. (XLI—6-5-70), 77.
- Export of manganese ore to West European countries. (XXXVII—18-3-70), 78-79.
- Fall in the import of Machinery. (XL—22-4-70), 83.
- Family Welfare Centre at Rouse Revenue, New Delhi. (XL—1-5-70), 163.
- Film Council (XXXVI—26-2-70), 35-36.

NAIDU, SHRI C.—*Contd.*

- Financial aid to Tamilnadu to construct customs Building at Dhanushkodi Port. (XXXVII—5-3-70), 104.
- Financial Assistance to West Bengal (XL—27-4-70), 127.
- Financing of Agricultural Schemes by State Bank of India in Dry Farming Areas. (XXXVIII—30-3-70), 102.<sup>1</sup>
- Fire in Goods wagons on Ludhiana- Ambala line. (XLI—12-5-70), 133.
- Firing by Naga Hostiles on Indian Security Forces. (XXXVII—11-3-70), 97.
- Fixation of Aluminium price by Bureau of Industrial Costs and prices. (XLI—18-5-70), 92.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Follow-up action on Dutt Committee Report on Industrial licensing. (XXXVI—24-2-70), 63-64.
- Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.
- Fourth Plan outlay for rural works programme. (XXXIX—16-4-70), 63.
- French proposal for peace in Cambodia. (XL—29-4-70), 94-95.
- Government protest over Pak Dailies Comments on Transfer of Berubari (XXXVIII—1-4-70), 58. |
- Government's warning to re-rolling mill to keep prices of products at reasonable level. (XLI—12-5-70), 64-65.
- Grant of loans to Delhi Municipal Corporation. (XLI—8-5-70), 110.
- Growth rate in the National Economy. (XXXVI—2-3-70), 115-16.
- Help for setting up agricultural stations in Afghanistan. (XXXIX—16-4-70), 81.
- High Expenditure incurred on show rooms in Foreign Countries. (XXXIX—8-4-70), 42.
- High rate of deaths due to Cancer. (XL—4-5-70), 44-45.
- Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.
- Housing convention in December, 1969. (XXXVI—2-3-70), 115.
- Housing projects financed from Central Revolving fund. (XLI—11-5-70), 85-86.
- Hungarian Film Festival vis-a-vis Indian Culture. (XL—23-4-70), 29-30.
- Implementation of recommendations of Central Wage Board for road industry. (XXXVIII—26-3-70), 90.

NAIDU, SHRI C.—*Contd.*

- Import of Edible Oils. (XXXVII—5-3-70), 2-13.
- Imported instruments lying idle in National Laboratories and Research Institution. (XXXVI—27-2-70), 82-84.
- Inability of sugar mills to crush sugarcane in North India. (XXXIX—16-4-70), 11-22.
- Incentive for export. (XLI—6-5-70), 36-37.
- Incentives to private sector to set up new hotels. (XXXVIII—3-4-70), 152-53.
- Increase in emoluments of part time girls working on D. M. S. Booths. (XL—30-4-70), 131.
- Increase in Interest Rates on Deposits by R. B. I. (XXXIX—20-4-70), 56-57.
- Increase in Membership of State Legislative Councils. (XXXIX—14-4-70), 76.
- Increase in overall outlay for Fourth Plan. (XXXVII—18-3-70), 159.
- Increase in salaries of High Court and Supreme Court Judges. (XL—24-4-70), 1.
- India's exports to U. S. S. R. (XXXVIII—25-3-70), 84-85.
- India's Foreign Exchange Reserves. (XXXVI—23-2-70), 71-72.
- India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 1-5.
- India's participation in Third Annual Meeting of Asian Banks. (XLI—11-5-70), 15-16.
- India's share in World Trade. (XXXVII—18-3-70), 156-57.
- Indian foreign Trade team to Burma. (XXXVIII—25-3-70), 85-86.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 69.
- Indian Scholars and Engineers working abroad in the field of Electronics. (XXXVII—9-3-70), 143.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.
- Indo-British Joint Ventures in Third countries. (XXXVI—3-3-70), 27-28.
- Indo-Ceylon Economic Collaboration. (XXXVII—18-3-70), 159-60.
- Indo-Ceylon Railway Co-ordinating Committee. (XXXVIII—31-3-70), 8.
- Indo-Iran protocol for economic trade and Technical Co-operation. (XXXVIII—1-4-70), 93.



## NAIDU, SHRI C.—Contd.

- Indo-Nepal talks. (XXXVI—25-2-70), 27-28.
- Integrated development programme of Hindustan Shipyard Ltd. (XXXVII—9-3-70), 147.
- International conference held at London to study production and marketing of edible oils. (XXXVIII—26-3-70), 8.
- International Conference on prohibition held in New Delhi. (XXXVI—3-3-70), 69.
- International gang of idol lifters. (XXXVIII—3-4-70), 98-99.
- Intrusion by Pakistani Nationals in Goalpara District in Assam, (XXXVII—13-3-70), 87-88.
- Intrusion by Pakistani steam boats in Indian waters in Kutch. (XXXVIII—3-4-70), 93.
- Iraqi delegation. (XXXVII—11-3-70), 98-99.
- Israeli Protest at Flooding of Indian Market with copies of Hitler is Main Kempf published by Indian Concerns. (XXXVII—18-3-70), 93-94.
- Jobless Engineers. (XXXIX—17-4-70), 48.
- Jordan's support to Pakistan on Kashmir. (XL—22-4-70), 105.
- Judicial inquiry into Burdwan incident. (XL—24-4-70), 81.
- Lord for 'Group Housing' to Co-operative Societies. (XXXVII—9-3-70), 270.
- Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Linking of price of food grains with cost of living index as suggested by Punjab Government. (XXXVIII—26-3-70), 108.
- Living conditions of harijans in Delhi. (XLI—12-5-70), 19.
- Loans from Japan. (XXXIX—6-4-70), 113.
- Loan from Netherlands. (XXXVII—9-3-70), 317.
- Loans from U. K. (XXXVII—16-3-70), 128-29.
- Loans from West Germany. (XXXVII—9-3-70), 321.
- Loans to farmers by Central Bank of India for boosting Food production. (XXXVII—12-3-70), 52-53.

## NAIDU, SHRI C.—Contd.

- Loans to medical personnel and doctors by nationalised banks. (XL—4-5-70), 117-18.
- Loans to Small Scale Industries by State Bank of India. (XL—4-5-70), 77-78.
- Looting of passengers of III class compartment of Moradabad-Chandausi-Aligarh Passenger Train between Majola-Bahjoi stations. (Northern Railway). (XLI—5-5-70), 112-13.
- Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXVI—3-3-70), 67-68.
- Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 95.
- M.Ps. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 5.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-5-70), 7-20.
- Manufacture of car by U.S.A. with plastic components. (XLI—5-5-70), 111-12.
- Manufacture of T. V. sets by small scale industries Development Organisation. (XL—29-4-70), 66-67.
- Manufacture of weaving machines for cotton and jute textiles. (XLI—5-5-70), 76.
- Market in Singapore for Indian goods. (XXXVIII—1-4-70), 5.
- Measures for stabilising prices of vanaspati. (XXXIX—16-4-70), 95.
- Meeting of a Delegation of All India Life Insurance Employees Federation with Prime Minister. (XXXIX—6-4-70), 44.
- Meeting of Educationists and student leaders of National Integration Council. (XXXVII—13-3-70), 46-47.
- Meeting of Punjab, Haryana & Delhi Chamber of Commerce. (XXXIX—7-4-70), 129-30.
- Meeting of representatives of public undertakings. (XXXVII—16-3-70), 85.
- Meeting of small scale Industries Board at Gauhati. (XXXVI—3-3-70), 69-71.
- Meeting of Southern Zonal Council. (XXXVI—27-2-70), 135-36.
- Memorandum submitted by a deputation of Standing Committee of Gandhi Centenary on prohibition to P. M. (XLI—5-6-70), 100-01.
- Memorandum submitted by the handloom Weavers to the Prime Ministers. (XL—22-4-70), 39.

NAIDU, SHRI G.—*Contd.*

- Model Rules for Motor Vehicles. (XXXVII—13-3-70), 12-122.
- Monopolies in Industry. (XL—28-4-70), 122.
- National food congress. (XXXVIII—26-3-70), 136.
- Nationalisation of cooking coal mines. (XL—4-5-70), 146-47.
- Nationalisation of foreign Trade. (XXXVII—25-2-70), 69-70.
- Nationalisation of Sugar Industry in U.P. (XXXVI—26-2-70), 96-97.
- Negotiations between India and Iraq for setting up fertiliser Plant in Iraq. (XXXVI—2-3-70), 49.
- Non-commissioning of Rs. 5 lakh project of P & T. department for last five years. (XLI—7-5-70), 88.
- Officer of Supply of Crude Oil at 1.26 per Barrel to Cochin Refinery. (XXXIX—6-4-70), 112.
- Out-flow of foreign Exchange by the Foreign Companies operating in India. (XXXVI—2-3-70), 112-14.
- Outstanding Amount of Arrears of Income-tax (XXXIX—6-4-70), 113-14.
- Overcrowding in Hospitals in Delhi. (XL—27-4-70), 127-29.
- Overhauling of Primary Education System. (XXXVII—13-3-70), 116-17.
- Pakistan's threat to boycott Jeddah meet on India's participation. (XXXVIII—25-3-70), 1-8.
- Panel to advise on Industrial prices. (XXXVI—24-2-70), 58.
- Pilot Scheme of financing of primary credit societies by commercial Banks. (XL—23-4-70), 164.
- Place developed as Tourist Centres in the country. (XLI—12-5-70), 48.
- Postponement of Bye-elections to Parliament and State Assemblies. (XXXVI—24-2-70), 60-62.
- Power Plant for N. E. F. A. (XXXVI—25-2-70), 70-71.
- Prevention of food adulteration and marketing of protein rich food. (XLI—11-5-70), 78-79.
- Price support programme for crops other than foodgrains. (XXXVIII—26-3-70), 50-51.
- Prior approval of R. B. I. for selling assets by foreign companies. (XLI—11-5-70), 81-82.

NAIDU, SHRI G.—*Contd.*

- Problem of drainage congestion in Cauvery Delta in Tamil Nadu. (XXXVII—11-3-70), 99-100.
- Problem re: International Tourism discussed at Tahiti Islands. (XL—1-5-70), 5-6.
- Production and Consumption of Tin Plates. (XL—28-4-70), 18.
- Production of Iron and Steel. (XXXVIII—24-3-70), 31.
- Programme for raising productivity Level. (XXXVII—17-3-70), 57-58.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Proposals for Annual Auction of Cut and Polished Diamonds and Semiprecious Stones. (XXXIX—13-4-70), 107-08.
- Proposal for revision of collaboration agreement with Burmah Oil Company vis-a-vis Oil India Ltd. (XXXIX—13-4-70), 12-14.
- Protective jackets for Delhi Policemen. (XLI—8-5-70), 35.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Purchase of machinery from U. S. S. R. for setting up coal-based fertilizer plants. (XXXVIII—30-3-70), 124.
- Raids by Naxalities on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Raising of rate of interest of employees provident fund. (XXXVIII—26-3-70), 157-58.
- Reaction of Penicillin. (XXXIX—6-4-70), 111-12.
- Recommendations of study group on coal industry. (XXXVI—23-2-70), 74-77.
- Recruitment for Delhi Police. (XLI—15-5-70), 41-42.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refugees from foreign Countries settled in India. (XXXVII—12-3-70), 113-14.
- Reorganisation of Council of Scientific and Industrial Research. (XXXVIII—3-4-70), 102.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco, Sugar. (XXXIX—6-4-70), 10.
- Report of Commissioner of Railway Safety. (XL—28-4-70), 119.

NAIDU, SHRI C.—*Contd.*

- Report of committee on the working of Co-operatives. (XXXVIII—2-4-70), 86.
- Report of enquiry on suburban train accident near Parel, Bombay (Central Railway). (XL—21-4-70), 94-95.
- Report of Reserve Bank of India on currency and finance. (XXXVII—16-3-70), 39-41.
- Report of Study Group of Administrative reforms commission on extension of postal facilities to rural areas. (XLI—14-5-70), 148-50.
- Representation by the Indian Plantation Labour in Ceylon. (XXXVII—11-3-70), 97-98.
- Representation re recommendations of working group on pay scale of Delhi University teachers. (XL—24-4-70), 80.
- Request of Rajasthan Government to other States for production of Coarse Grains. (XXVIII—2-4-70), 95.
- Research on Plants after introduction of high-yielding varieties of Food-grains. (XLI—14-5-70), 147-48.
- Resumption of aid to private sector by West German Government. (XL—4-5-70), 85.
- Review of orders issued by West Bengal Home Minister during the United Front Rule. (XLI—8-5-70), 111.
- Review of Rehabilitation of East Pakistan Refugees in West Bengal. (XXXIX—9-4-70), 86-87.
- Revolving fund of Rs. 225 crores for Housing Scheme. (XXXVI—23-2-70), 79-80.
- Ru-al Electrification schemes sanctioned by Rural Electrification Corporation. (XL—29-4-70), 73-74.
- Sale and Servicing of DT-14 Tractors by U. S. S. R. (XXXVII—4-3-70), 38.
- Sale of goods at Expo, 70 in Osaka (Japan). (XLI—13-5-70), 22.
- Scarcity conditions in Gajarat. (XXXVI—26-2-70), 97-99.
- Scarcity in Banaskantha district of Gujarat. (XXXIX—16-4-70), 90.
- Scheme for encouragement to Talented Student in Sports and Games. (XXXIX—10-4-70), 72.
- Scholarship Scheme for students going abroad. (XXXVIII—24-3-70), 40-41.
- Scholarships to handicapped persons. (XL—21-4-70), 67-69.

NAIDU, SHRI C.—*Contd.*

- Search of Baggage of Official Delegation visiting Japan. (XXXIX—30-4-70), 100-01.
- Seizure of Chinese currency in Gauhati. (XXXVIII—3-4-70), 74-75.
- Seizure of foreign goods near Bulsar. (XLI—11-5-70), 118.
- Seizure of gold in Bombay. (XXXVII—16-3-70), 127-28.
- Seizure of Gold in South Bombay. (XL—27-4-70), 129.
- Seizure of Hashish meant for smuggling into U. S. A. (XXXVII—16-3-70), 12-15.
- Seminar on Leprosy. (XXXVII—9-3-70), 320.
- Seminar on Kinorities in National building. (XL—1-5-70), 92-93.
- Setting up of a Committee on food nutrition. (XL—21-4-70), 66.
- Setting up of a Modern Component Testing Unit at Bangalore. (XL—22-4-70), 119.
- Setting up of a Plant in North India for manufacturing Potato Flour. (XXXVI—26-2-70), 99-100.
- Setting up of deep sea fishing project at Raychak, West Bengal. (XXVIII—2-4-70), 27-29.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of National Council to Increase the Export of Engineering Goods. (XL—22-4-70), 22.
- Setting up of project and camps for eye operations. (XL—4-5-70), 147.
- Setting up of Steel Plants in foreign countries. (XXXVI—24-2-70), 59.
- Setting up of steel plants in South. (XXXVII—17-3-70), 70-71.
- Shift in Foreign Policy. (XXXVI—25-2-70), 74-75.
- Shifting of Industries by the Birlas from West Bengal. (XXXVIII—24-3-70), 71-72.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 8-20.
- Sixth All-India Language Convention. (XL—1-5-70), 93.
- Small Car Project. (XXXVI—24-2-70), 5-7.

## NAIDU, SHRI C.—Contd.)

- Soviet Embassy's request for completion of Trivandrum Cultural centre Building. (XLI—6-5-70), 100-01.
- Soviet reaction to Indo-China conflict. (XLI—13-5-70), 103.
- Speech by Shri Naval H. Tata regarding unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70), 89-90.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Statement by Chairman, Air India regarding development of Tourist Industry. (XXXVI—27-2-70), 78-79.
- Statement made by Former Harvard Don Dr. Subramaniam Swamy. (XXXIX—13-4-70), 141.
- Strike by employees of Air India Region. (XXXVII—9-3-70), 149.
- Subsidy for setting up of hospitals by people in Rural Areas. (XXXVIII—30-3-70), 126.
- Subsidy to boost up export for Engineering Goods. (XL—22-4-70), 82.
- Sugar Policy. (XXXVI—26-2-70), 8, 9, 13, 14.
- Suggestions for changes in Operational Procedures of National Development Council. (XXXVIII—25-3-70), 73-74.
- Supply of Arms to Indonesia by India. (XL—22-4-70), 181.
- Supply of Dal, Barley and Gram to the Army. (XLI—14-5-70), 47-48.
- Supply of Drugs and Surgical Instruments to Mauritius. (XXXIX—13-4-70), 78.
- Supply to wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Support price of cotton. (XXXVII—11-3-70), 14.
- Surplus production of sugar. (XL—23-4-70), 167-68.
- Survey for rail line between Bombay and Goa via Ratnagiri. (XXXVIII—24-3-70), 293-94.
- Survey of demands of Engineering goods for export to European Market. (XXXVIII—25-3-70), 83-84.
- Survey of Hotel Accommodation in India by Indian Institute of Management, Ahmedabad. (XL—1-5-70), 93-94.
- Survey of unemployment by D. G. E. & T. (XXXIX—16-4-70), 81.

## NAIDU, SHRI C.—Contd.

- T. V. Set brought by a Cabinet Minister from abroad without paying any tax. (XL—27-4-70), 81-82.
- Taking over of textile mills. (XLI—13-5-70), 94.
- Talks on sale of Soviet Coastal tankers and cargo ships to India. (XLI—15-5-70), 191.
- Talks with Cambodian Ambassador. (XLI—6-5-70), 119-20.
- Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.
- Tamil Nadu Chief Minister's Demand for Greater Autonomy to the States. (XXXIX—17-4-70), 76.
- Target and Self-sufficiency in Foodgrains. (XXXIX—9-4-70), 85-86.
- Tariff Commission's Recommendations Re. Alcohol Price Structure. (XXXIX—6-4-70), 81-82.
- Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-3-70), 126.
- Technical know how from U. S. A. (XXXIX—7-4-70), 77-79.
- Tension over Assam-Nagaland Boundary in Sibsagar District. (XXXIX—10-4-70), 103.
- Tractors allotted to J. & K. State and sold in Punjab in Black market. (XXXVIII—2-4-70), 86-87.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- Transfer of U. S. libraries to India. (XLI—20-5-70), 109-10.
- U. S. Aid to India. (XL—27-4-70), 34-35.
- Unearthing of a Bomb manufacturing Factory in West Bengal. (XXXVIII—3-4-70), 159.
- Under graduate Course in Delh Colleges. (XL—1-5-70), 163.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Uniform pattern of Malaria Eradication work for the Border Areas. (XXXVIII—9-3-70), 319.
- Unpacked X-Ray plant lying in a local hospital. (XLI—11-5-70), 118-19.
- Unreported cases of crime. (XLI—8-5-70), 110.
- Upgrading of Indian trade office in German Democratic Republic. (XXXVIII—25-3-70), 120-21.

NAIDU, SHRI G.—*Contd.*

- Use of Consultancy Services of Administrative Staff College, Hyderabad. (XXXVII—9-3-70), 150.
- Use of Diplomatic Privileges by Correspondents of Moscow Radio. (XLI—6-5-70), 120.
- Views of British Professor on fertiliser Revolution in India. (XL—23-4-70), 165-67.
- Visit by a group of a Soviet Artists. (XL—1-5-70), 92.
- Visit by Soviet Vice-Chairman to India to review the working of Soviet Aided Plants. (XXXVIII—24-3-70), 294-95.
- Visit by U. A. R. Minister for Tourism to India. (XXXVIII—24-3-70), 136-87.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Visit of Delegation from West Germany to assess Fertilizer needs of the country. (XXXVI—23-2-70), 154-55.
- Water supply to Pakistan after expiry of Indus water treaty. (XLI—6-5-70), 66.
- Wheat production. (XXXVII—5-3-70), 103-04.

*Debates*

- Closure of Banaras Hindu University. (C.A.) (XXXVII—18-3-70), 203.
- D. G. 1970-71:  
Min. of Irrigation and Power. (XXXIX—8-4-1970), 279-84.
- D.G., 1970-71:  
Min. Steel & H. E. (XXXIX—17-4-70), 240.
- Finance Bill, 1970. Consid. (XLI—5-5-70), 224-28.
- Prorogation of J. K. legislature. (ST.). (XXXVII—13-3-70), 353.
- Re. Interim Order of Madras High Court about Election Symbols. (XLI—5-5-70), 238-39, 241.
- Reported clash over forcible occupation of land in West Bengal. (C.A.) (XLI—5-5-70), 172.
- Reported Pakistan build up on West Bengal border (C.A.) (XXXIX—7-4-70), 184.
- Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C.A.) (XL—29-4-70), 197-200.

NAIDU, SHRI G.—*Contd.*

- Reported Statement of Minister of Defence re: Resettlement of ex-servicemen. (C.A.) (XL—21-4-70), 191-96.
- Stay Order by Certain High Courts on Government decision for fixing low price of sugar. (C.A.) (XXXVIII—2-4-70), 177-81.
- Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 231-34.

## NAIK, SHRI G. C. :

- Construction of staff quarters for division superintendents' office of Keonghar Garh post office (XXXIX—16-4-70), 67.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.
- Development of Railway Lines in Orissa (XL—28-4-70), 27.
- Export of iron ore through Paradeep por (XLI—20-5-70), 135-36.
- Export of tea. (XXXVII—4-3-70), 32-35.
- Extension of Banasjani-Joruri Rail link during Fourth Plan period. (XLI—19-5-70), 41-42.
- Fall in fertilizer output (XXXVIII—5-3-70), 73-75.
- Grabbing of land by Communist Party of India in various States. (XXXVII—9-3-70), 115.
- Import of Paper. (XXXVII—4-3-70), 101-02.
- Inquiry into allegations against Director, G.F.T.R.G., Mysore. (XXXIX—10-4-70), 172.
- Inter-Ministerial Committee on Export of Iron Ore. (XL—22-4-70), 133.
- Levy of taken fee by A. I. I. M. S., New Delhi. (XXXVI—23-2-70), 93.
- Losses suffered by Madras Refinery, Manali. (XXXVI—23-2-70), 91-92.
- Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 13-24.
- Neglect by Centre of problems of West Bengal. (XXXVI—27-2-70), 41-42.
- New railway line from Barbil, Banspani and Barajamda sector of Keonjhar and Singhbhum districts of Bihar to Barsuan or Raksbi. (XLI—19-5-70), 82.
- Non-payment of unhealthy city allowance to Railway employees at Barbil, Bolari, Banspura and Deogadh (South Easter Railway). (XXXIX—14-4-70), 92.

**NAIK, SHRI G. C.—Contd.**

- Organisation and function of Standing Committee of Mineral Advisory Board. (XXXIX—13-4-70), 149.
- Organisations specialised in Cheap Round Trips to India. (XXXVI—27-2-70), 120.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Production of Instruments by Surgical Instruments Plant, Madras. (XXXIX—20-4-70), 97-98.
- Quota for tea export between India and Ceylon. (XXXVII—11-3-70), 41-43.
- Relaxation in curbs on travels abroad. (XXXVI—23-2-70), 96-97.
- Renewal of import licences suspended after devaluation. (XXXVII—4-3-70), 103.
- Reported Statement of C. P. M. General Secretary regarding take over of Foreign Firms in West Bengal. (XXXVI—24-2-70), 44.
- Revision of Rate of Royalty on Iron Ore. (XXXIX—13-4-70), 149-50.
- Small scale Industries Finance Corporation. (XXXVII—10-3-70), 37-38.
- Soviet Aviation Minister's visit. (XXXVII—4-3-70), 100.
- Soviet Embassy's request for completion of Trivandrum Cultural centre building. (XLI—6-5-70), 100-01.
- Survey for Iron and Manganese Ores in Bihar and Orissa. (XLI—18-5-70), 111.
- Visit by members of the Federation of Indian Export Organisation to African Countries. (XXXVIII—25-3-70), 92.

**NAIK, SHRI R. V. :**

- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Assam Nigaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Complaints by directors of C. S. I. R. against the unfair treatment meted out to them by C. S. I. R. (XXXVIII—3-4-70), 81-82.
- Conference of Telengana Praja Samiti held in Hyderabad. (XXXVII—13-3-70), 124-25.
- Damage to railway property due to Student's Agitations in Rajasthan. (XXXVIII—24-3-70), 63.
- Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 1-5.

**NAIK, SHRI R. V.—Contd.**

- Display in shops in Delhi of furs of animals whose killings banned. (XLI—7-5-70), 90.
- No-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.
- Observations made by a team of Journalists re: Kandla Free Port. (XXXIX—10-4-70), 171.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Quota of Tea Export between India and Ceylon. (XXXVII—11-3-70), 41-42.
- Raising status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.
- Repatriation of purses presented to South Vietnamese Delegation. (XXXVI—23-2-70), 35-36.
- Reported libellous attack on India in a North Vietnam Publication. (XXXV—25-2-70), 5-13.
- Research scheme to go in to the causes of death and disease among children. (XLI—11-5-70), 211-13.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 5-16.
- Revision of food policy by Andhra Pradesh. (XXXVII—12-3-70), 94-95.
- Seniority list of Class I Technical officers in Roads Wing. (XLI—15-5-70), 165-66.
- Termination of Services from Indian Council of Medical Research. (XL—27-4-70), 197.
- Union Ministers attending Bombay Session. (XXXVII—13-3-70), 100-01.
- Visit by West German Delegation to Rourkela Steel Plant. (XXXVIII—31-3-70), 36.

**NAIR, SHRI N. SREEKANTAN :**

- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 211.
- Reports of University Grants Commission. (M) (XLI—13-5-70), 255-59.
- University Grants Commission. (Amendment) Bill. Consid. as passed by R.S. (XLI—13-5-70), 255-59.

**NAIR, SHRI VASUDEVAN :**

- Allotment under IV Plan for Master Plan for Development of Fishery of Kerala. (XXXVI—26-2-70), 85-86.
- C. B. I. enquiry into a murder case in West Delhi. (XLI—8-6-70), 144.

NAIR, SHRI VASUDEVAN—*Contd.*

- C. J. A. activities in West Bengal. (XXXVI—27-2-70), 24-26.
- Deployment of C. R. P. and B. S. F. in States. (XXXVII—13-3-70), 16-17.
- Development of C. R. P. and B. S. F. in States. (XXXII—13-3-70), 23-25.
- Effect on profit made by Indian Airlines due to 'P' form restrictions. (XXXVI—27-2-70), 94.
- Fall in imports. (XLI—6-5-70), 4-9.
- Fall in the Off-Take of fertilizers. (XXXVII—5-3-70), 16.
- Fixation of price of rubber. (XLI—13-5-70), 183.
- Foreign Banks in India. (XXXVI—2-3-70), 16.
- Iddikki Project. (XL—29-4-70), 30.
- Increase in Crime cases in Delhi. (XXXVI—27-2-70), 70-72.
- Indo-British Joint Venture in Technology. (XXXVI—17-3-70), 119.
- Introduction of Central Industrial Security Force in Cochin Division of F. A. C. T. (XXXIX—6-4-70), 33-34.
- Introduction of Electric Trains in Kerala. (XXXVI—3-3-70), 3-4.
- Investment of money by Nationalised Banks for jobless. (XXXVI—23-2-70), 206.
- Know-how for construction of Fertiliser Projects. (XL—27-4-70), 226-27.
- Linking up of Dearness Allowance with cost of living Index. (XXXVII—9-3-70), 304.
- Nationalisation of foreign Plantations. (XXXVI—25-2-70), 54-55.
- Posts filled up in Department of Social Welfare without reference to U.P.S.C. (XXXVI—24-2-70), 96-98.
- Price of Natural Rubber. (XXXVI—25-2-70), 151-52.
- Production at Anti-Biotics project Rishikesh. (XXXVII—9-3-70), 328.
- Production of Natural Rubber and Synthetic Rubber. (XXXVII—4-3-70), 150-51.
- Purchase of Wagons by Iran. (XXXVII—18-3-70), 85-86.
- Recommendations of Barooah Committee on Tea Industry. (XXXVI—25-2-70), 77.
- Reinstatement of P. & T. Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 27-28.

NAIR, SHRI VASUDEVAN—*Contd.*

- Rice Development Council.. (XXXVI—26-2-70), 77-79.
- Scope for Japanese Investment in Export-Oriented Production. (XXXVI—24-2-70), 144-45.
- Second Shipbuilding Yard at Cochin. (XXXVI—27-2-70), 153.
- Setting up of an Agency to undertake Import of Cotton. (XXXVI—25-2-70), 41.
- Setting up of small scale Industries by Unemployed Youths with Central Assistance. (XXXVI—24-2-70), 8-10.
- Supply of Rice to Kerala. (XXXVI—26-2-70), 30.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 39.
- Survey by the T.B. Association in Delhi. (XXXVII—9-3-70), 374.
- Taking over of sick Mills of Kanpur. (XXXVI—25-2-70), 54.
- Debates*
- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70) 218.
- Closure of Cultural and information centres of Foreign countries (C.A.). (XXXVI—26-2-70), 240-41.
- D. G. 1970-71 :
- Min. of Foreign Trade. (XXXIX—9-4-70), 286, 288, 89. (XXXIX—10-4-70), 274-79.
- Finance Bill, 1970:
- Motion to pass, as amended. (XLI—6-5-70), 348-50.
- General Budget, 1970-71 General Discussion. (XXXVII—17-3-70), 271-76.
- Press Council (Amendment) Bill: Considered as passed by R.S. (XXXVIII—30-3-70), 416-19.
- Prorogation of the Haryana Legislative Assembly (M) (XXXVII—4-3-70), 356-58.
- Reported clash over forcible acceptance of land in West Bengal. (C.A.) (XLI—5-5-70), 167, 171, 176.
- Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (C.A.) (XL—4-3-70), 243, 249.
- Reported decision of U. S. S. R. to supply tanks to Pakistan (C.A.) (XLI—8-4-70), 177.
- Reported ransacking of Gandhi Centre at Jadavpur University. (C.A.) (XXXIX—17-4-70), 194, 205.

## NAIR, SHRI VASUDEVAN—Contd.

- Right to Property. (Res.) (XL—1-5-70), 297-301.
- Telangana Problem. (Dis.) (XLI—18-5-70), 333-37.
- Utilisation of PL-480 Funds. (H.A.H.Dis) (XXXVIII—1-4-70), 312.

## NAMBIAR, SHRI :

- Agro-Industrial Complex in U. P. (XXXVII—18-3-70), 91-92.
- Application for Soda Ash Plant by companies other than Tata Chemicals. (XXXVIII—30-3-70), 78.
- Appointment of Third Pay Commission. (XXXVI—23-2-70), 19-21.
- Clerks Grade I in General and Traffic seniority of zonal accounts Deppts. (XLI—5-5-70), 152.
- Confirmation of Clerks Grade II Workshop and Stores Accounts Office, Ajmer (Western Railway). (XL—28-4-70), 133.
- Demands of Primary and Secondary School Teachers. (XXXIX—17-4-70), 15.
- Directors of Industrial Finance Corporation connected with Industrial Groups. (XXXVI—23-2-70), 105-06.
- Effect on footwear Industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.
- Eligibility of Class IV Staff of P. & T. Civil Wing for promotion in Class III Clerical Cadre. (XL—23-4-70), 204.
- Export of coaches to Taiwan. (XXXVII—11-3-70), 41.
- Filling up of post of welfare Liaison Officer (South) at Coonoor. (XXXVIII—25-3-70), 89-90.
- Filling up technical posts of Joint Commissioner, Machinery etc. (XL—30-4-70), 135-36.
- Findings of national credit council. (XXXVII—16-3-70), 30.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 15-21.
- Foreign companies engaged in Internal Trade. (XXXVI—24-2-70), 91-92.
- Foreign Training for a lady production Assistant as a Comper. (XXXVII—5-3-70), 121-22.
- Free movement of Transport Vehicles on a Single point Tax system. (XXXIX—17-4-70), 158-60.

## NAMBIAR, SHRI—Contd.

- Grant of import licences for spare parts of Renault Tractors to a Vanaspati dealer of Delhi. (XL—29-4-70), 81-83.
- Grant of import licence for tractor Spare Parts to a Cooperative Society. (XLI—29-4-70), 84.
- Hindustan Housing Factory Ltd., New Delhi. (XXXIX—13-4-70), 85-86.
- Implementation of Engineering Wage Board recommendations. (XXXVII—12-3-70), 115-16.
- Import licence granted to M/s British Motor Car Co. (P) Ltd. (XL—29-4-70), 83.
- Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 40.
- Increase in the Salary of Lt. Governors of Union Territories. (XXXVII—9-3-70), 103.
- Increase in trade handled by Tuticorin Port. (XXXVII—13-3-70), 122.
- Investigation into the Assets of Shri Atulya Ghosh. (XXXVI—27-2-70), 38-39.
- Issue of Complimentary Passes for Class IV employees. (XXXVII—10-3-70), 43-44.
- Issue of Industrial Licences to Birlas. (XXXVI—24-2-70), 111-12.
- Issue of Pass Book of General Provident Fund to Class IV Staff of Agricultural Offices of Civil Wing of P. & T. Department. (XXXIX—9-4-70), 157-58.
- Joint Seniority list of Employees of Ex-Southern Indian Railway and Ex-M. & S. M. Railway. (XXXVI—3-3-70), 173-74.
- Losses by Sugar Factories in Tamil Nadu. (XXXVI—26-2-70), 63-64.
- Loss of foreign exchange due to fall in export of footwear to U. S. S. R. (XXXVII—11-3-70), 103-04.
- Lowering the age for Franchise and Amendment of Election Law. (XXXVI—24-2-70) 44-45.
- Manufacture of Printing Machinery by Hindustan Machine Tools Ltd. (XXXVI—3-3-70), 38.
- Manufacture of tractors with foreign collaboration. (XLI—7-5-70), 73-74.
- Meeting of Accounts Staff of Western and Northern Railways. (XXXVII—10-3-70), 96.
- Mobile Hospitals. (XXXVI—23-2-70), 25-27.



## NAMBIAR, SHRI—Contd.

- Molestation of woman by army men in Puri-Howrah Express. (XXXVIII—24-3-70), 269.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 23.
- Opening of Public Call Office at Bhattiahi (Bihar). (XL—23-4-70), 126-27.
- Out-of-turn promotion of R. M. S. officials of Delhi Air Mail and sorting Division, Delhi. (XL—30-4-70), 55-56.
- Pay scale of moulders in Geological Survey of India. (XXXVII—16-3-70), 129-30.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 42.
- Promotion to Programme staff Cadre. (Regular). (XXXIX—9-4-70), 151.
- Refugees settled in Easgaon Rehabilitation project, Adilabad District, Andhra Pradesh. (XXXVII—12-3-70), 108-09.
- Re-instatement of P. & T. Employees of Madhya Pradesh suspended due to their participation in 1968. (XXVIII—2-4-70), 15-16.
- Reinstatement of P. & T. Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 26-27.
- Report of Committee on Prevention of Pilferage of Drugs. (XL—27-4-70), 195-96.
- Reported libellous attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 5-11.
- Representation from Employees of Shakurbasti Shed, Delhi Division for appointment of Tughlakabad Shed. (Northern Railway). (XXXIX—7-4-70), 75-76.
- Rise in price of Steel. (XXXVI—24-2-70), 12-13.
- Reversion of sub-heads in F. T. A. Office, Delhi (Western Railway). (XXXVII—10-3-70), 94.
- Rules regarding service conditions applicable to employees under private aviation companies. (XXXVII—9-3-70), 50.
- Setting up of development Corporation in Andamans. (XXXVII—5-3-70), 47.
- Settlement of Bonus issue in Kolar Gold Mines. (XXXVI—23-2-70), 82-83.
- Shooting of workers of integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.
- Small Car Project. (XXXVI—24-2-70), 6.

## NAMBIAR, SHRI—Contd.

- Special pay to Government employees in Andman and Nicobar Islands. (XXXVII—9-3-70), 120.
- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 22.
- Sugar Policy. (XXXVI—26-2-70), 12.
- Suggestions for improving the working of C. S. I. R. (XXXVIII—24-3-70), 191-92.
- Supply of Dal, Barelly and Gram to the army. (XLI—14-5-70), 35-42.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XLI—23-4-70), 35-39.
- Telephone connections in Bombay, Delhi, Madras and Calcutta. (XXXVI—26-2-70), 215-16.
- Tractor Collaboration agreements. (XLI—7-5-70), 71-72.
- Unmanned railway stations. (XXXVII—10-3-70), 151.
- Utilisation of employees by officer for private work in Andaman and Nicobar Administration. (XXXVI—27-2-70), 110-11.
- Winding up of U. S. Pulse improvement project in India. (XXXVII—5-3-70), 94-95.
- World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 20-25.

*Debates*

- Appropriation (Railways) Bill, 1970 :  
Motion to pass. (XXXVIII—28-3-70), 147-49.
- B. O. H. (XLI—15-5-70), 209.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970.  
Int. (XXXVI—27-2-70), 240-41.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill—(Consid. Cl.). (XXXVIII—24-3-70), 561-63, 598-99.
- Constitution (Amendment) Bill, 1967 (Omission of Article 314) by Shri Madhu Limaye Consid. (XXXVIII—26-3-70), 359-60, 408-11.
- D. S. G. (Railways), 1969-70 :  
(XXXVIII—28-3-70), 157-59.
- National Food Congress. (XLI—12-5-70), 202.
- Railway Budget, 1970-71—General Discussion. (XXXVII—5-3-70), 327-35.

**NAMBIAR, SHRI—Contd.**

Re Firemen's agitation on Southern Railway. (XLI—12-5-70), 198.

Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M). (XLI—19-5-1970), 309-13.

Reported ransacking of Gandhi Centre at Jadavpur University (C. A.). (XXXIX—17-4-70), 193, 197, 200, 206.

University Grants Commission (Amendment) Bill. Consid. Cl. (XLI—15-3-70), 226-27.

Upward trend in prices (H. A. H. Dis). (XLI—11-5-70), 333, 340-42.

**NANDA, SHRI :**

Appropriation (Railways) Bill 1970 : Int. (XXXVIII—28-3-70), 145; Consid. (XXXVIII—28-3-70), 145-46; Motion to pass. (XXXVIII—28-3-70), 155-74.

Appropriation (Railways) No. 2 Bill 1970 : Int. (XXXVIII—28-3-70), 174; Consid. (XXXVIII—28-3-70), 174; Motion to pass. (XXXVIII—28-3-70), 175.

Circular Railway in Calcutta (C. A.). (XL—23-4-70), 215-28.

D. G. (Railways) 1970-71. (XXXVIII—25-3-1970), 337-39; (XXXVIII—28-3-70), 100-21.

D. S. G. (Railways), 1969-70 : (XXXVIII—28-3-70), 172-74.

Indian Railways (Amendment) Bill : Int. (XXXVIII—24-3-70), 418-19.

Railway Budget, 1970-71 :

Presentation. (XXXVI—23-2-70), 243-68; General Discussion. (XXXVII—4-3-70), 289-93; (XXXVII—10-3-70), 265-88.

Resolution Re. Railway Convention Committee. (XLI—18-5-1970), 276-82.

Strike by Railway firemen at Madras (Stl.). (XLI—18-5-70), 248-50.

**NARAYANAN, SHRI :**

28th Session of All India Trade Union Congress held in Guntur. (XXXVI—26-2-70), 96.

Abolition of control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.

All India Conference of School text-books. (XXXVII—9-3-70), 150.

**NARAYANAN, SHRI—Contd.**

Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.

Appointment of Third Pay Commission. (XXXVI—23-2-70), 16-22.

Armed Mizos entering India from East Pakistan Side. (XXXVII—13-3-70), 78-79.

Avian Common Market. (XXXVI—25-2-70), 73.

Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

Assistance to Andhra Pradesh for Cyclone Relief measures. (XXXVI—2-3-70), 37-38.

British survey of Unemployment in India. (XXXVII—5-3-70), 69.

Central Industrial Security Force. (XXXVI—27-2-70), 136-37.

Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

Commonwealth Prime Minister's Conference (1970). (XXXVII—4-3-70), 4-9.

Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.

Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.

Controversy over decision of additional grant to Super Bazar. (XXXVI—26-2-70), 100-01.

Corporation in Public sector to Manufacture Paper. (XXXVI—24-2-70), 59-60.

Criteria for selection of Industrially Backward Districts. (XXXVI—25-2-70), 72-73.

Demand for Central Take over of Kutch area. (XXXVII—9-3-70), 45.

Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.

Detention of Amritsar-Bound-Punjab Mail at Lucknow and loot by Military Personnel. (XXXVI—3-3-70), 65-66.

Development of small enterprises on statutory basis. (XXXVI—3-3-70), 66-67.

Enquiry by Central Bureau of Investigation against Postal Employees for Pilfering Cheques and Foreign Magazines. (XXXVI—26-2-70), 99.

Expert Committee on Tax-collection. (XXXVI—23-2-70), 68-70.

NARAYANAN, SHRI—*Contd.*

- Film Council. (XXXVI—26-2-70), 35-36.
- Financial aid to Tamilnadu to construct customs Building at Dhanushkodi Port. (XXXVII—5-3-70), 104.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Follow-up action on Dutt Committee Report on Industrial licensing. (XXXVI—24-2-70), 63-64.
- Growth rate in the National Economy. (XXXVI—2-3-70), 115-16.
- Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.
- Housing convention in December, 1969. (XXXVI—2-3-70), 115.
- Import of Edible Oils. (XXXVII—2-3-70), 2-13.
- Imported instruments lying idle in National Laboratories and Research Institutions. (XXXVI—27-2-70), 82-84.
- India's Foreign Exchange Reserves. (XXXVI—23-2-70), 71-72.
- Indian Scientists and Engineers working abroad in the field of Electronics. (XXXVII—9-3-70), 143.
- Indo-Nepal Talks. (XXXVI—25-2-70), 27-28.
- Integrated development programme of Hindustan Shipyard Ltd. (XXXVII—9-3-70), 147.
- International Conference on prohibition held in New Delhi. (XXXVI—3-3-70), 69.
- Intrusion by Pakistani Nationals in Goalpara District in Assam. (XXXVII—13-3-70), 87-88.
- Joint ventures between India and Iraq in the field of exploring of crude Oil and Sulphur. (XXXVI—2-3-70), 114.
- Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.
- Lifting of U. S. Embargo on Arms Supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXVI—3-3-70), 67-68.
- Meeting of small scale Industries Board at Gauhati. (XXXVI—3-3-70), 69-71.
- Meeting of Southern Zonal Council. (XXIV—27-2-70), 135-36.
- National Service Corps. (XXXVI—27-2-70), 32-33.

NARAYANAN, SHRI—*Contd.*

- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.
- Nationalisation of Sugar Industry in U. P. (XXXVI—26-2-70), 96-97.
- Cut-flow of foreign Exchange by the Foreign Companies operating in India. (XXXVI—2-3-70), 112-14.
- Panel to advise on industrial prices. (XXVI—24-2-70), 58.
- Postponement of Bye-elections to Parliament and State Assemblies. (XXXVI—24-2-70), 60-62.
- Power Plant for N. E. F. A. (XXXVI—25-2-70), 70-71.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Recommendations of study group on coal industry. (XXXVI—23-2-70), 74-77.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Revolving fund of Rs. 225 Crores for Housing Scheme. (XXXVI—23-2-70), 79-80.
- Scarcity conditions in Gujarat. (XXXVII—26-2-70), 97-99.
- Setting up of a Plant in North India for manufacturing Potato Flour. (XXXVI—26-2-70) 99-100.
- Setting up of fertilizer Plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of Steel Plants in Foreign Countries. (XXXVI—24-2-70), 59.
- Slow-down tactics of Rourkela Steel Plant Workers. (XXXVI—3-3-70), 36-37.
- Small Car Project. (XXXVI—24-2-70), 1-8.
- Spy-ring in Ghandigarh. (XXXVI—27-2-70), 95-96.
- Statement by Chairman, Air India regarding development of Tourist Industry. (XXXVI—27-2-70), 78-79.
- Strike by employees of Air India Region. (XXXVII—9-3-70), 149.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Use of Consultancy Services of Administrative Staff College, Hyderabad. (XXXVII—9-3-70), 149.

**NARAYANAN, SHRI—Contd.**

Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.

Visit of Delegation from West Germany to assess fertilizer needs of the Country. (XXXVI—23-2-70), 154-55.

Wheat production. (XXXVII—5-3-70), 103-04.

**NATH PAI, SHRI :**

1970-71 as medical year. (XLI—11-5-70), 28.

Campaign for early detection of cancer. (XLI—11-5-70), 5, 6.

Instruments required for making Nuclear Weapons based on Fission Reactions. (XXXIX—8-4-70), 29-30.

Labour Problem in Furakka Barrage Project. (XXXVII—18-3-70), 36.

Lottery Scheme for providing Houses. (XXXVII—16-3-70), 29.

Manufacture of fighting planes in India. (XXXVII—18-3-70), 21.

Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 23-24.

Places developed as Tourist Centres in the country. (XLI—12-5-70), 55.

Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70), 21-22.

Prime Minister's assurances re. additional Refining capacity and Petro-chemical Complex in Assam. (XXXIX—8-4-70), 35.

Shortage of coins in districts of Indore, Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 32.

Wild Life Tourism in India. (XXXVII—13-3-70), 36-40.

World Bank's assistance to Madras for Development of Metropolitan areas. (XXXVI—2-3-70), 22.

**Debates**

Arms flow to persons engaged in inter-party clashes in Calcutta. (C. A.). (XXXIV—3-3-1970), 225-26.

Central Government Employees' Strike (St.). (XXXVI—2-3-70), 278.

Communal disturbances in Maharashtra (St.). (XLI—11-5-70), 253-60.

Demands for Grants on Account, 1970-71. (XXXVII—17-3-70), 357-58.

**NATH PAI, SHRI—Contd.**

Earthquake in Gujarat near Ankleshwar Oil fields. (C.A.). (XXXVIII—25-3-70), 172, 181.

Finance Bill 1970 :

Int. (XXXVI—28-2-70), 7-10; Consid. cl. (XLI—6-5-70), 253.

Mysore-Maharashtra Border Dispute (C. A.). (XXXVI—2-3-70), 239.

National Food Congress. (XLI—12-5-70), 201.

Procedure followed by West Bengal Governor in regard to formation of Government. (C. A.). (XXXVIII—24-3-70), 396-404.

Prorogation of the Haryana Legislative Assembly (M). (XXXVII—4-3-70), 304-18, 371-75.

Prorogation of J & K Legislature (C. A.). (XXXVII—17-3-70), 212-13.

Re : Adjournment of Haryana Assembly. (XXXVI—2-3-70), 249-72; (XXXVI—3-3-70), 230-31.

Re. Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-1970), 187.

Reported decision of U. S. S. R. to supply tanks to Pakistan (C. A.). (XXXIX—8-4-1970), 185.

Reported influx of minorities from East Pakistan to India. (C. A.). (XLI—7-5-70), 179.

Reported resignation of one of the Advisers to the West Bengal Governor (C.A.). (XXXIX—16-4-1970), 148-51.

Situation arising out of recent Communal Disturbances in the Country. (Dis.). (XLI—14-5-70), 348-58.

**NAYANAR, E. K. :**

Abolition of export duty on coir. (XLI—13-5-70), 184.

Absorption of surplus Staff in Foreign Traffic Accounts Office on Western Railway. (XXXVII—10-3-70), 101.

Absorption of surplus staff in foreign traffic accounts office of Western Railway. (XLI—5-6-70), 153-54.

Acquisition of land in West Bengal for Central Forces. (XL—1-5-70), 167.

Activities of Hippies in Thekkady (Kerala). (XL—24-4-70), 170.

Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 17.

## NAYANAR, E. K.—Contd.

- Air Freight concession to Cotton Handloom Textiles. (XXXVII—13-3-70), 109-10.
- Allegation Re. American C. I. A. Funds used to save Shri C. B. Gupta's Ministry in U. P. (XXXVII—13-3-70), 63.
- Amalgamation of Air Corporations. (XL—1-5-70), 168-69.
- American participation on the side of Laotian Government against North Vietnamese Forces. (XXXVIII—25-3-70), 157-58.
- Amount granted by nationalised banks to transport operators in Delhi. (XLI—11-5-70), 84-85.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Assistance given by Industrial Finance Corporation to one Industrial Group. (XXXVI—23-2-70), 29-32.
- Avenues of Promotion of Draftsmen Grade II and III as Section Officers in Civil Wing of P. & T. Directorate. (XXXIX—9-4-70), 151-52.
- Busing of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.
- Centrally sponsored projects in Kerala. (XL—4-5-70), 227-28.
- Coastal Railway-lines from Eranakulam to Quilon in Kerala. (XXXVI—3-3-70), 171-72.
- Collection of premium by I. C. M. F. on Import of cotton. (XXXVII—18-3-70), 38-39.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Confirmation of Temporary Clerks against Senior Clerks in P. & T. Department Palghat (Kerala). (XXXVIII—2-4-70), 157.
- Construction of Airport in Calicut. (XXXIX—10-4-70), 191.
- Construction of multi-storey flats for Ministers and Government officials. (XXXVII—16-3-70), 105.
- Co-ordination of export trade. (XXXVI—25-2-70), 169.
- Delay in Disbursement of loans by I. F. C. (XXXVI—2-3-70), 33-34.
- Demand for raised platform at Kotikulam Cannanore District (Kerala). (XXXVI—3-3-70), 78-79.

## NAYANAR, E. K.—Contd.

- Demand of Financial assistance by States to pay higher salaries and D. A. to State Government Employees. (XXXVI—2-3-70), 102.
- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—9-3-70), 215.
- Deployment of C. R. P. and B. S. F. in States. (XXXVII—13-3-70), 18.
- Directors of Industrial Finance Corporation connected with Industrial Groups. (XXXVI—23-2-70), 105-06.
- Disappearance of Tigers from Thekkady Wild Life Sanctuary. (XXXIX—17-4-70), 155-56.
- Disparities in the wages of L. I. C. Workers. (XXXVI—23-2-70), 129-30.
- Duration of Preliminary Engineering Degree Course. (XXXVII—13-3-70), 108-09.
- Eligibility of Class IV staff of P. & T. Civil Wing for promotion in Class III Clerical Cadre. (XL—23-4-70), 204.
- Espionage by U. S. A. in Indian Territorial Waters. (XXXVII—4-3-70), 68-69.
- Expenditure from Home Minister's Discretionary Fund. (XL—1-5-70), 168.
- Expressway from Daitari Mines to Paradeep Port. (XXXVI—27-2-70), 3.
- Extra-Departmental Agents and Examination for Promotion to Postmen in Palghat (Kerala). (XXXVIII—26-3-70), 247-48.
- Filling up of post of welfare Liaison Officer (South) at Coonoor. (XXXVIII—25-3-70), 89-90.
- Financial position of backward States. (XXXVI—23-2-70), 104-05.
- Fixation of price of rubber. (XLI—13-5-70), 183.
- Grant of Field Establishment Allowance to Class IV employees of Geological Survey of India. (XXXVII—16-3-70), 104-05.
- Inability of Indian Embassy in Italy to Supply Literature about India to Tourists. (XXXVI—27-2-70), 44-45.
- Inclusion of Kerala Land Reforms (Amendment) Act, 1969 in the Constitution. (XXXVIII—26-3-70), 90-91.
- Increase in Kerala State Plan Outlay. (XXXVII—18-3-70), 125-26.

NAYANAR, E. K.—*Contd.*

- Increase in number of merit scholarships for admission to Public Schools. (XXXVII—9-3-70), 214.
- Increase in the Salary of Lt. Governors of Union Territories. (XXXVII—9-3-70), 103.
- Indo-Nepal Talks. (XXXVII—4-3-70), 97-98.
- Instrumentation Ltd., Palghat, Kerala. (XXXVII—10-3-70), 68.
- Investigation survey for Irrigation Programme at Aeralam Farm. (XL—23-4-70), 210.
- Irregularities by the assistant Collector of Customs, Cochin. (XL—4-5-70), 228.
- Kannada film 'Samaskar'. (XL—30-4-70), 18-19.
- Kerala Minister's broadcast against Transport workers' Strike. (XXXVII—12-3-70), 194-95.
- Kerala Minister's Broadcast on 22nd January, 1970. (XXXVII—12-3-70), 48-49.
- Memorandum by Trichur railway porters' union. (XLI—5-5-70), 154-55.
- Memorandum from the All Kerala Cashewant Factory Workers Federation, Quilon, Kerala. (XXXVII—4-3-70), 144.
- Memorandum from the Central Government Pensioners' Association. (XXXVII—16-3-70), 45.
- Memorandum from the Secretary, Sea Food Exporters Association of India, Cochin. (XXXIX—8-4-70), 157-58.
- Merit scholarship examination for admission to Residential Public Schools. (XXXVII—9-3-70), 212.
- Movement of B. S. F. and C. R. P. (XXXVI—27-2-70), 105-06.
- Nationalisation of foreign owned tea plantations in Kerala. (XL—29-4-70), 174-75.
- New Building for Trichur Railway Station. (XXXVI—24-2-70), 73-74.
- No-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.
- Number of vacant posts in Clerks grade in A. I. R. (XL—23-4-70), 203.
- Payment of extra money for Chief Producer of A. I. R. (XXXVII—5-3-70), 141-42.
- Payment of salary to C. R. P. deputed to Kerala. (XXXIX—10-4-70), 174.

NAYANAR, E. K.—*Contd.*

- Pending applications for issue of licences for setting up Industries in Kerala State. (XXIX—7-4-70), 2-7.
- Policy re. transfer of officers from Calcutta area. (XLI—5-5-70), 101.
- Promotion of clerks grade II in Traffic Accounts Office, Delhi (Northern Railway). (XXXVII—10-3-70), 100.
- Promotion to Programme staff Cadre (Regular). (XXXIX—9-4-70), 151.
- Protest by Mysore Government regarding increase in Steel Prices. (XXXVI—3-3-70), 82.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Purchase of Aircrafts for Air Corporations. (XXXVII—9-3-70), 49.
- Raising Status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.
- Recommendation of Commissioner for S/C and S/T Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 23.
- Reduction in Ration quota in Kerala. (XXVIII—2-4-70), 157-58.
- Refugees settled in casgaon Rehabilitation project, Adilabad District, Andhra Pradesh. (XXXVII—12-3-70), 108-09.
- Refusal by a Scientist to accept Republic Day Award. (XXXVII—10-3-70), 72-73.
- Reinstatement of P. & T. Employees in Calicut Distt. (XXXVII—5-3-70), 162-63.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 15-16.
- Report of Technical Committee on Hindustan Housing Factory. (XXXVII—9-3-70), 330.
- Request by Kerala Govt. to Include Beedies in purchase Programme of Army purchase organisation. (XXXIX—8-4-70), 93-94.
- Resolutions adopted at the Third Conference of All India Ungraded Railway Accounts Staff Association. (XL—28-4-70), 133.
- Rise in prices of cotton. (XXXVI—25-2-70), 168-69.
- Sarkar Committee's Report on Cow Slaughtering. (XXXVII—12-3-70), 42.

## NAYANAR, SHRI E. K.—Contd. \*

- Scheme for giving Telephones on Partnership Basis. (XXXVII—5-3-70), 122-23.
- Setting up of Development Corporation in Andamans. (XXXVII—5-3-70), 47.
- Setting up of Textile Mills in Nepal by Indian Industrialist. (XXXVII—4-3-70), 1-4.
- Stay of officers of accounts department in Calcutta Area. (XLI—5-5-70), 101-02.
- Stay of an Assistant Accounts officer at one place in Air Force Accounts. (XLI—18-5-70), 201.
- Sub-leasing of land acquired for precision tool factory at Palghat for sugarcane cultivation. (XXXVII—10-3-70), 212.
- Suggestions for improving the working of C. S. I. R. (XXXVIII—24-3-70), 191-92.
- Suggestions regarding fixing a ceiling on Urban property. (XL—27-4-70), 21-22.
- Supervision of Nehru Unit of All India Radio Transcription Service. (XXXVII—12-3-70), 96-97.
- Supply of raw silk to Handloom Weavers in Tamil Nadu. (XXXIX—8-4-70), 85-86.
- Survey for Gold Lodes in Wynad Region and Nilgiris (Tamil Nadu). (XL—27-4-70), 196-97.
- Survey for Iron Ore Deposits at Cheruppa (Kerala). (XXXVII—9-3-70), 322.
- Telephone connections in Bombay, Delhi, Madras and Calcutta. (XXXVI—26-2-70), 215-16.
- Tribal research Institution in Kerala. (XXXVII—17-3-70), 77-78.
- Use of PL-480 Funds for rural electrification Corporation. (XXXVII—11-3-70), 94.
- Wagon deal with Russia. (XXXVII—18-3-70), 110-11.
- Waiting Rooms for Upper Class Passengers at Kottikulam Railway Station (Cannanore Distt.). (XXXVI—3-3-70), 81-82.
- West German Collaboration in India (XXXVII—17-3-70), 78-79.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 24.

## NAYANAR, SHRI E. K.—Contd.

Working of Indo-Norwegian Project for Exploratory Fishing on Kerala Coast. (XXXVI—26-2-70), 214-15.

## Debates

- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-1970), 213-14.
- D. G., 1970-71.
- Min. F. A. & C. D. (XL—30-4-70) 297-303.
- Experts Committee on Tax Collection (HAH Dis.). (XXXVI—2-3-70), 240-41.
- Foreign Aid (Maintenance of Account) Bill—by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-1970), 294-96.
- Mysore-Maharashtra Border Dispute (C.A.). (XXXVI—2-3-70), 244.
- Prorogation of J. & K. Legislature (C.A.). (XXXVII—17-3-70), 202-03.
- Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A. M.). (XXXIX—6-4-70), 274-77.
- Visit by Delegation of Provisional Revolutionary Government of South Vietnam to India. (H. A. H. ). (XXXVII—18-3-70), 334-38.

## NAYAR, SHRI K. K. :

- D. G. 1970-71
- Min. Steel & H. E. (XXXIX—20-4-1970). 261-66.
- Use of force by police against certain M. Ps. and others near Patel Chowk, New Delhi (A. M.). (XXXIX—6-4-70), 315

## NAYAR DR. (SUSHILA :

- Abolition of wheat zone (XXXIX—16-4-70) 22-28.
- Adulteration in Food Article: and Edible Oils causing Cancer. (XXXVI—2-3-70) 9-10.
- Aerial Spray of fertilizer. (XXXVI—26-2-70), 73-75.
- Agreement with U. S. S. R. for providing assistance to manufacture Instrument for Chemical Plants. (XXXIX—14-4-70), 72.
- Aid from U. S. Aid Mission in Beneficiation of Rock Phosphate in India. (XXXVIII—30-8-70), 142.

## NAYAR DR. SUSHILA—Contd.

- Applications for Industrial Licences from U. P. (XXXVIII—31-3-70), 42.
- Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.
- Attack on principals and teachers by students during annual examinations in various States. (XL—24-4-70), 36.
- Auction of Diamonds, Rubies, etc. in Bombay by N. M. D. C. (XXXIX—20-4-70), 124-25.
- Bank Robberies in West Bengal. (XXXVI—27-2-70), 184.
- Beautification of the Old Fort (Purana Qilla), Delhi. (XXXVII—13-3-70), 146-47.
- Bringing the rates of L. I. C. premium to the Level of Foreign Insurance Companies Rates. (XXXIX—13-4-70), 146-47.
- Buses required by D. T. U. to meet traffic needs. (XLI—8-5-70), 22.
- Closure of certain sections of Indian Railways. (XXXVII—10-3-70), 55.
- Commercial advertisement by posts and telegraphs department. (XL—30-4-70) 84.
- Commission for Readjustment of boundaries of States. (XXXVII—9-3-70), 41.
- Conference of Governors. (XXXIX—10-4-70), 103.
- Construction of Dam under Mahi Project. (XL—29-4-70), 113-14.
- Coordination Committee for exploitation and conservation of minerals and safety of residents in mining areas. (XXXVII 16-3-70), 142-43.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Delhi as dry Port. (XXXVII—11-3-70), 72-73.
- Discovery of Terracota and other finds in Goa. (XXXIX—17-4-70), 97.
- Enquiry against Director General of Technical Development. (XXXVII—10-3-70), 89.
- Equal opportunity to M. Ps. to participate in all India Radio Broadcasts. (XXXVII 12-3-70), 47.
- Expenditure incurred on housing schemes. (XXXVII—9-3-70) 7-17.

## NAYAR DR. SUSHILA—Contd.

- Exodus of Indian from Uganda. (XXXVI —9-970), 93-4.
- Expert Group appointed by Reserve Bank of India. (XL—27-4-70), 45.
- Export of Gur. (XXXVIII—1-4-70) 83.
- Extension of Delhi T. V. Range. (XXXIX —9-4-70), 45.
- Extradition of Dr. Dharma Teja and Smt. Teja. (XXXVI—25-2-70), 95-96.
- Fall in Deposits of Nationalised Banks' (XXXIX—6-4-70), 161-62.
- Foreign Exchange Facilities to Indian Tourists going abroad by Steamers. (XXXIX—17-4-70), 46-47.
- Forward trading in Gur. (XXXVIII—31-3-70), 62.
- Functions of Technical Cell of N. M. D. C. (XXXVII—9-3-70), 272.
- High cost of production of Fertilisers in F. A. C. T. (XXXIX—13-4-70), 146.
- Import of Bales of cotton and Staple Fibre. (XXXVIII—25-3-70), 86.
- Increase in output at Rourkela Steel Plant. (XXXVI—3-3-70), 28-29.
- Indian move for peace in Vietnam. (XXXVII—4-3-70), 109.
- Indo-Kuwait agreement for assistance to Kuwait in Educational and Medicinal Spheres. (XXXIX—10-4-70), 70.
- Industrial Committee Meeting on Coal Mining. (XXXIX—9-4-70), 113.
- Location of Oil Bearing Structure in Dumduma and other Areas of Assam. (XXXVIII—30-3-70), 142.
- Loss incurred by Durgapur Steel Plant' (XXXVI—24-2-70), 112-13.
- Loss incurred by Hindustan Machines Tools Ltd. (XXXVI—24-2-70), 30-32.
- Military Training to Manipur Youth. (XXXVI—27-2-70), 184.
- Misuse of concessional scale of rate admissible to Handloom Industry. (XXXVIII —1-4-70), 94.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 18.
- Nationalisation of General Insurance (XXXVI—23-2-70), 104.



## NAYAR DR. SUSHILA—Contd.

- No-payment of increments for passing A. M. I. E. exams. by non-gazetted officers of ordnance factories. (XLI—13-5-70), 169.
- Ore dressing investigations done by Indian Bureau of Mines for Private Parties. (XXXVIII—30-3-70), 141.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 44, 45.
- Power generation in Bhakra. (XL—30-4-70), 35-36.
- Presence of foreign Navy in Indian Ocean. (XXXVI—25-2-70), 43.
- Production of T. V. Sets. (XXXVII—4-3-70), 80-81.
- Promotion of supervisors "A" grade to chargemen. (XLI—13-5-70), 170.
- Racial discrimination against Indian in U. K. (XXXVII—11-3-70), 118-19.
- Recommendations of Agriculture Price-Commission regarding distribution of cotton. (XXXVII—11-3-70), 71-72.
- Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—3-4-70), 147.
- Recovery of Income-Tax from Shri Haridas Mundhra. (XL—4-5-70), 81-82.
- Reforms in the System of Educational Evaluation. (XXXVII—13-3-70), 61-63.
- Report of National Savings Movement Reorganisation Committee. (XXXVI—2-3-70), 101-02.
- Research done by Indian Bureau of Mines in Mining Problems. (XXXVII—9-3-70), 272.
- Reservation for Scheduled Castes Lecturers in school of correspondence courses of Delhi University. (XXXIX—10-4-70), 102.
- Ring Railway for Delhi. (XXXVI—24-2-70), 81-82.
- Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 40.
- Scheme to supply tractors on Hire Basis to Farmers. 59-60.
- Scrapping of prohibition in Haryana. (XXXVIII—31-3-70), 64.
- Setting up of Central Road Transport Training and Research Institute. (XXXVII—9-3-70), 132.

## NAYAR DR. SUSHILA—Contd.

- Setting up of Coal-based fertilizer Plants at Talcher in Orissa and other parts of the country. (XXXVI—2-3-70), 41-42.
- Setting up of Phosphorus Plant at Bhavnagar. (XXXIX—14-4-70), 47.
- Setting up of Crop Protection Chemicals Production Plant near Bombay. (XXXIX—20-4-70), 125-26.
- Setting up of Finance Corporation in States to assist backward classes. (XXXVII—9-3-70), 292.
- Setting up of Nylon Yarn Plant in M. P. (XXXVII—9-3-70), 294.
- Setting up of portable floatation mobile pilot plant for ore beneficiation tests by Indian Bureau of Mines. (XXXVII—16-3-70), 47-48.
- Shortage of medicines in C. G. H. S. Dispensaries in Delhi. (XXXIX—6-4-70), 55-56.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 8-20.
- Special arrangements in ladies compartments to seek help in emergency. (XLI—5-6-70), 25.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Steamer service between Buxar and Farakka. (XL—1-5-70), 41-42.
- Sugar Policy. (XXXVI—26-2-70), 2-15.
- Supply of tractors by U. S. S. R. (XXXVII—4-3-70), 41-42.
- Supply of Water to the Rural Areas of Delhi. (XXXV—23-2-70), 47-48.
- Talks with General Ne Win. (XXXVI—25-2-70), 94-95.
- Teleprinter service at Trivandrum Railway Station. (XXXVI—24-2-70), 132.
- Tractors allotted to J. & K. State and sold in Punjab in black market. (XXVIII—2-4-70), 86-87.
- Trade Agreement with Poland. (XXXVI—25-2-70), 93.
- Unemployment Insurance Scheme. (XXXVI—26-2-70), 57-58.
- Villager killed due to Army Range Firing in Delhi on 7-3-70. (XXXIX—8-4-70), 77.
- Voice of America Broadcast in Tamil Language. (XXVIII—2-4-70), 123-24.
- Wild Life Tourism in India. (XXXVII—13-3-70), 35.

NAYAR DR. SUSHILA—*Contd.**Debates*

- Correction of answer to S. Q. No. 1413 re. Uniform in Muslim Personal Law. (XLI—13-5-70), 204-06.
- Demand for Grants, 1970-71 :  
Min. Lab., Emp. and Reh. (XL—27-4-70), 262-66.
- Finance Bill, 1970.  
Consid. (XLI—5-5-1970), 270-76.  
Consid. Cl. (XLI—6-5-70), 227-28.
- Medical Attention Given to Persons Injured in police lathi charge on 6th April 1970 (St.). (XXXIX—7-4-70), 196-97.
- Political Development in Punjab (St.). (XXXVIII—26-3-70), 278.
- President's Address (M). (XXXVI—25-2-1970), 323-40.
- Re. Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-1970), 188, 191.
- Recent Communal Disturbances in the country (Dis.). (XLI—20-3-1970), 322-26.
- Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M). (XLI—19-5-1970), 303-09.
- Reported decision of U. S. S. R. to supply tanks to Pakistan (C. A.). (XXXIX—8-4-1970), 174, 175-76.
- Reported pollution of water in Delhi and resultant threat of Jaundice epidemic. (C. A.). (XXXVII—11-3-70), 205-07.
- Reported ransacking of Gandhi Centre at Jadavpur University (C. A.). (XXXIX—17-4-70), 205.
- Stay Order by Certain High Courts on Government decision for fixing low price of sugar. (C. A.). (XXXVIII—2-4-70), 481-82.
- Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A. M.). (XXXIX—6-4-70), 243, 297-301.
- NIHAL SINGH, SHRI :**
- Acreege of land holding as basis for allotment of Tractors to ex-servicemen. (XXXVII—5-3-70), 224-25.
- Agricultural ventures run by American Embassy. (XLI—14-5-70), 209-10.
- Bills pertaining to the staff of various Ministries presented to AGCW and M. (XXXVII—16-3-70), 190.

NIHAL SINGH SHRI—*Contd.*

- Bungling in General Post Office of Uttar Pradesh. (XL—23-4-70), 213-14.
- Bungling in General Post Office of Uttar Kashi. (XXXVII—5-3-70), 225.
- Change of name of Sonai Railway Station on Mathura-Hathras section. (North Eastern Railway). (XLI—19-5-70), 171.
- Compensation to farmers whose land was acquired for Sonal crossing station at Mathura-Hathras Metre-Gauge Line. (XXXVII—17-3-70), 182-83.
- Construction of New Railway Lines in Bundelkhand. (XXXVIII—24-3-70), 267-68.
- Construction of station on Mathura-Hathras Metre-Gauge Line. (XXXVII—17-3-70), 182.
- Conversion of Posts and Telegraphs Department into a Corporation. (XXXVI—26-2-70), 223.
- Daftries in Government of India forms store, Calcutta. (XXXVII—16-3-70) 190-91.
- Demands of employees of Ashoka Hotels Ltd., New Delhi. (XXXIX—10-4-70), 200.
- Demolition of boundary walls of houses in Old Rajinder Nagar, Delhi. (XXXIX—20-4-70), 226.
- Expenditure incurred by Central Hindi Directorate on Printing work re : Correspondence Course. (XXXIX—10-4-70), 186.
- Extension of railway line from Nangal dam to Una (Himachal Pradesh). (XXXVII—17-3-70), 159.
- Family pension cases lying pending in the office of Controller of Defence Accounts, Allahabad. (XXXVII—18-3-70), 174, 75.
- Family pensions to Government Employees. (XXXVI—23-2-70), 121-22.
- Firing by Pakistani Militarymen in Rajauri Sector of Jammu. (XXXVII—13-3-70), 156.
- Funds for the construction of two-roomed quarters for class IV employees. (XXXVII—9-3-70), 343.
- Import of Newsprint. (XXXVII—11-3-70) 187.
- Incidence of T. B. among employees working in oil refineries. (XXXVII—16-3-70), 188.
- Income-Tax due from concerns of Sahu-Jain. (XXXVIII—30-3-70), 82.

## NIHAL SINGH SHRI—Contd.

- Increase in rate of interest for Deposits in Post Office saving Banks. (XL—23-4-70), 71.
- Indian and foreign owned and controlled banks. (XXXVII—16-3-70), 217-18.
- Land to unemployed agricultural Graduates. (XXXVII—5-3-70), 211-12.
- Land allotted to refugees in Naimital and Nalagarh areas of U.P. (XXXVII—5-3-70), 216-17.
- Medical College in Bundelkhand (Madhya Pradesh). (XXXVII—9-3-70), 425.
- Memorandum submitted by Rajasthan Teacher's Federation for single Pay Commission for Central and State Government Employees. (XXXVII—9-3-70), 427.
- Opening of post and telegraph Office at Tauni Devi (H. P.). (XXXVII—12-3-70), 185-86.
- Outstanding amount of taxes against Bharat Overseas Pvt. Ltd., New Delhi. (XL—4-5-70), 235-36.
- Overtime allowance to non-Gazetted Staff for night Duty. (XXXVI—23-2-70), 50-51.
- Passenger train service between Delhi main and Agra during night. (XLI—19-5-70), 170.
- Pay Scales of Allocated Clerks in Himachal Pradesh. (XXXVII—13-3-70), 213-14.
- Payment of Bonus to employees of Ashoka Hotels Ltd., New Delhi. (XXXIX—10-4-70), 202.
- Payment of provident Fund and Family Pension to families of Deceased Class IV employees of Railway Hospital, Bhatinda (Northern Railway). (XXXIX—14-4-70), 134.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70) 131-32.
- Recruitment to various posts of Library and Chamber attendants etc. (XXXVI—23-2-70), 120-21.
- Refund of security deposited by members of Parliament with N. D. M. C. (XLI—18-5-70), 223.
- Rules governing recruitment and promotion of employees of Ashoka Hotels Ltd. New Delhi. (XXXIX—10-4-70), 201.
- Selection grade posts for daftries. (XXXVI—23-2-70), 119-20.
- Separate pension cells in each Ministry. (XXXIX—13-4-70), 188-89.

## NIHAL SINGH SHRI—Contd.

- Shortage of Funds for the purchase of medicines in Govt. Dispensaries. (XXXVI—2-3-70), 185-86.
- Soviet Aviation Minister's visit. (XXXVII—4-3-70), 100.
- Study Leave to Government Servants. (XXXVII—13-3-70), 73-74.
- Suggestions by National Council of Education Research and Training for uniform standard textile books. (XXXVIII—3-4-70), 113-14.
- Supply of Cycle Tyres and Tubes on Ration Cards in Delhi. (XXXIX—7-4-70), 163-64.
- Supply of Soviet goods to Pakistan. (XXXVII—18-3-70), 186-87.
- Supply of uniforms to gardeners and Khalasis in airconditioning and electrical division of Deptt. of Works, Housing and Urban Development (XXXVII—16-3-70), 78.
- Training of rebal Nagas in guerilla warfare by China. (XXXVII—18-3-70), 187-88.
- Transfer of A. I. R. Staff. (XL—30-4-70), 108-09.
- Transfer of Electric Meter Security already deposited on allotment of new quarters. (XXXIX—13-4-70), 209-10.
- Unified Cadre of Allocated Clerks to Himachal Pradesh. (XXXVII—13-3-70), 212-13.
- Uniforms for Class IV Employees. (XXXVII—13-3-70), 208.
- Wastage of urea due to testing with Parkhi. (XLI—14-5-70), 67-68.
- Winding up of Co-operative Societies in India. (XXXVII—5-3-70), 225-26.
- NIRLEP KAUR, SHRIMATI :**
- 1970-71 as medical year. (XLI—11-5-70), 27
- General Budget 1970-71—General discussion. (XXXVII—11-3-70), 256-62.
- ONKAR SINGH SHRI :**
- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.
- Development of a New Aircraft by Hindustan Aeronautics Ltd. (XXXIX—8-4-70), 39-40.
- Guerrilla Training Camps in West Bengal. (XXXIX—17-4-70), 49.
- Issue of Licences to big Industrial Houses. (XXXIX—7-4-70), 82-84.

**ONKAR SINGH SHRI—Contd.**

Release of servicemen every year. (XLI—20-5-70), 86-87.

Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 5-18.

Talks between Chief Minister, Nagaland and Naga Leaders, (XL—22-4-70), 89.

**ORAON, SHRI KARTIK :**

Agricultural Development Loans sanctioned to Christians in Ranchi District (XXXVII—5-3-70), 75-76.

Allotment of shops to tribal Displaced persons of H. E. G., Ranchi. (XL—28-4-70), 92.

Appointment of Directors in Heavy Engineering Corporation Ranchi. (XXXIX—14-4-70), 19-22.

Basis for irrigation and rural electrification of States and Union Territories. (XL—29-4-70), 127.

Book Entitled "Untold Story" about H. E. G. (XXXVI—24-2-70), 71.

Central Engineering and Design Bureau of Hindustan Steel Limited. (XL—28-4-70), 162.

Complaints against the Colonizers of the Green Fields Colony, New Delhi. (XXXVII—9-3-70), 300.

Conversion of Narrow-gauge line from Ranchi to Lohardaga (South Eastern Railway). (XXXVI—24-2-70), 20.

Deadline for stoppage of foreign aid. (XXXVII—16-3-70), 136.

Development of Chhotanagpur and Santhal Parganas. (XXXVI—23-2-70), 36-37.

Double test in Stenography for Stenographers Grade III. (XXXIX—17-4-70), 143-44.

Expressway from Daitari Mines to Paradeep Port. (XXXVI—27-2-70), 4.

Foreign Banks in India. (XXXVI—2-3-70), 16.

Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 23.

Heavy ENGINEERING Corporation Ltd. Ranchi. (XXXVI—24-2-70), 69-70.

Improvement in Narrow-gauge Railway Lines. (XXXVI—24-2-70), 23-24.

Increase in defence expenditure due to activities of Nagas and Mizo under-

**ONKAR SINGH SHRI—Contd.**

ground Hostiles in Assam, Tripura and Manipur. (XL—29-4-70), 126-27.

Indo-Soviet arrangement for settling up a design Bureau in Hindustan Steel Ltd. (XL—28-4-70), 103.

Irrigation Schemes under Indo-German Collaboration. (XI—29-4-70), 126.

Irrigational facilities in Chota Nagpur and Santhal Pargana by Bihar Government. (XXXVI—25-2-70), 52-53.

Looting of paddy in Jalpaiguri District. (XL—1-5-70), 140.

Loss incurred by M/s Ithad Motor Transport (P) Ltd. (XLI—19-5-70), 72-73.

Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.

Loss to Railway property due to violence. (XXXVI—3-3-70), 25.

Lottery Scheme for providing Houses. (XXXVII—16-3-70), 22.

Meeting of share-holders of M/s Ithad Motor Transport (P) Ltd. (XLI—19-5-70), 71-72.

Merger of Pay scales of Assistant Engineers and Design Engineers. (XXXVI—24-2-70).

Opening of Public Call Office at Bhahtiabi (Bihar). (XL—23-4-70), 126-27.

Over-Bridge at Railway Crossing of Ranchi-Chaibasa Road. (XL—28-4-70) 119.

Paper Mill in Palamau District of Bihar (XL—28-4-70), 118.

Payment to Teachers of Christian Mission Colleges and Schools in Bihar. (XXXVII—13-3-70), 77-78.

Principles adopted for drawing up list of scheduled tribes. (XL—5-5-70), 80-81.

Purchase of an old building at Rohtak Road, Delhi by Tourist Department. (XL—1-5-70), 139-40.

Recommendations of Joint Committee on Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967 Re : Exclusion of Christians and Muslims from List of Scheduled Tribes. (XL—28-4-70), 93.

Refixation of seniority of Class I and Class II Officers of Central Water and Power Commission. (XL—29-4-70), 173-74.

Revised price of cement. (XXXVI—24-2-70), 20.

Schools and colleges-run by Christian Missions. (XXXVII—9-3-70), 89.

ONKAR SINGH SHRI—*Contd.*

Senior Investigators appointed in Statistical Department of Central Statistical Organisation. (XL—22-4-70), 211.

Soviet specifications in line with statutes. (XL—28-4-70), 92.

Visit by Soviet Delegation to H. E. C., Ranchi. (XXXVI—24-2-70), 71-72.

World tour of Chairman/Deputy Chairman of Heavy Engineering Corporation, Ranchi. (XXXVI—3-3-70), 57-58.

*Debates*

D. G., 1970-71.

Deptt. Soc. Wel. (XL—29-4-70), 304-07.

Min. Steel & H. E. (XXXIX—17-4-70), 220-24.

## P

## PALCHOUDHURI, SHRIMATI ILA :

Accumulation of coking coal stocks at Coal Mines. (XXXVI—23-2-70), 214-15.

Agreement between India and Italy for exempting their air services from payment of double income-tax. (XXXVII—16-3-70), 92-3.

Aircrash during Republic Day Flypast Rehearsal (1970). (XXXVI—25-2-70), 15-19.

Air Marshal Asgar Khan's statement regarding settlement of Kashmir dispute through guerilla war. (XXXVII—11-3-70), 102-03.

Applications for grant of Indian Citizenship. (XXXVI—27-2-70), 121.

Appointment of an Army General as Commissioner of Mizo Hills District. (XXXVII—9-3-70), 230.

Arrest of Chinese Nationals by B. S. F. (XXXVII—9-3-70), 229.

Arrest of Pakistani Intruders. (XXXVII—13-3-70), 162.

Atomic Reactor at Kalpakkam. (XXXVII—18-3-70), 103-04.

Ban on display of pictures of Netaji Subhash Chandra Bose in Defence Establishments. (XXXVI—25-2-70), 65.

Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.

Cancellation of two Deluxe Trains between Bombay-Howrah and Bombay-Madras. (XXXVI—24-2-70), 135-36.

Closure of Companies Registered under Companies Act. (XXXVI—24-2-70), 182-84.

PALCHOUDHURI SMT. ILA—*Contd.*

Construction of Railway lines by India in Iraq and Syria. (XXXVI—24-2-70), 49-50.

Consumer Industries. (XXXVII—17-3-70), 29-30.

Container Service on Indian Railways. (XXXVII—10-3-70), 135-36.

Crash of Pushpak Aircraft of Madhya Pradesh Flying Club. (XXXVI—27-2-70), 123.

Decline in crude output at Gauhati Refinery vis-a-vis three Indian Oil Corporation's refineries. (XLI—18-5-70), 219.

Demand of Class IV Employees of Central Forms Stores, Calcutta. (XL—4-5-70), 191.

Demand of Cycle manufacturers for increase in price of Bicycles. (XXXVI—24-2-70), 182.

Development of Anti-child birth Pill from Herb. (XXXVI—2-3-70), 192-93.

Directives issued by Reserve Bank to Scheduled Commercial Banks. (XXXVI—2-3-70), 189-90.

Discovery of Deposits of Iron Ore in North Arcot District of Tamil Nadu. (XXXVIII—30-3-70), 133.

Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 38.

Effect of consumption of fertiliser of food production. (XXXVI—26-2-70), 177-79.

Entry of police into educational institutions in West Bengal. (XLI—3-3-70), 9.

Establishment of joint tea Consortium by India and Ceylon. (XXXVIII—25-3-70), 145-46.

Expansion of Tata Chemicals soda ash Plant in Gujarat. (XXXVII—9-3-70), 57.

Expert Panel to Assist foreign Ministry (XXXVI—25-2-70), 67.

Export of Bidis and Indian-made Cigars. (XXXVII—11-3-70), 39-41.

Exports by M/s Mahindra and Mahindra Ltd. (XL—22-4-70), 181.

Fall in imports. (XLI—6-5-70), 6.

Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 23.

Fire incident in Bombay docks. (XXXVI—27-2-70), 121-23.

PALGHOU DHURI SMT. ILA—*Contd.*

- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Functioning of new loco shed at Tughlaka-bad (N. Rly.). (XLI—19-5-70), 104.
- Gandhi Coins allowed to be taken abroad. (XXXVI—2-3-70), 190-91.
- Harassment of German Consul-General's Wife in Calcutta. (XXXVII—9-3-70), 113.
- Hindustan Steel Ltd. (XXXVI—24-2-70), 104-06.
- Increase in Adulteration of Food. IXXI—18-5-70), 114.
- Increase in road accidents in the country. (XXXVIII—3-4-70), 131.
- Indian Shipping's Share in overseas Trade. (XXXVII—9-3-70), 230.
- India's Foreign Assets. (XXXVII—9-3-70), 341.
- Installation of computers in Army. (XXXVII—4-3-70), 105-06.
- Kidnapping cases in Union Territories and in West Bengal. (XI—1-5-70), 71.
- Losses suffered by Northern and Eastern Railways due to violent Attacks on Railway Train/property. (XXXVII—17-3-70), 158-59.
- Mao's Posters in Bikaner Division (Rajasthan). (XXXVII—13-3-70), 161.
- Measures adopted to popularise utc good in foreign countries. (XLI—13-5-70), 155.
- Memorandum by Motion Pictures Industry. (XXXVI—26-2-70), 182-83.
- Metropolitan rail transport Organisation for Madras. (XXXVII—10-3-70), 135.
- Metropolitan Railway for Delhi. (XXXVII—10-3-70), 45.
- New antibiotic for Cancer. (XLI—18-5-70), 175.
- Ointment from Indian Herb for Skin Cancer. (XXXVI—2-3-70), 191-92.
- Pak. request to U. S. S. R. to intercede in Farakka dispute. (XXXVII—4-3-70), 110.
- Piling up of Coking Coal stocks at Coal Mines. (XXXVI—23-2-70), 53-54.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 55-56.
- Post offices working at loss. (XXXVII—5-3-70), 165-66.

PALGHOU DHURI SMT. ILA—*contd.*

- Production in Durgapur Steel Plant. (XXXVI—3-3-70), 92-93.
- Projects for change of unirrigated areas to cultivable land. (XXXVI—26-2-70), 180-81.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Provision of infra-structure to villages to check influx into cities. (XXXVII—12-3-70), 148.
- Reduction in the prices of departmental stationery. (XXXVII—12-3-70), 149.
- Re-employment of Farrakka Barrage Employees. (XXXVI—4-3-70), 111-12.
- Reduction in U. S. Aid to India. (XXXVII—9-3-70), 342.
- Refusal by a Scientist to accept Republic Day Award. (XXXVII—10-3-70), 72-73.
- Rehabilitation of East Pakistan Refugee in Kondagaon Zone of Dandakaranya. (XXXVII—5-3-70), 197.
- Reported statement of Tamil Nadu Chief Minister re C.P.I. (M) Leaders Undergoing Military-Type training in Chandigarh. (XXXVI—27-2-70), 45.
- Representation of scheduled castes and scheduled tribes in services. (XXXVI—24-2-70), 184.
- Reservation of Vacancies for S. C. and S. T. in D. D. A. (XI—27-4-70), 209-10.
- Rice Development Council. (XXXVI—26-2-70), 77-79.
- Riots in Siliguri. (XXXVI—27-2-70), 162-63.
- Rise in prices of foodgrains and essential commodities. (XXXVII—16-3-70), 140-42.
- Sale of Forged Postal Stationery from G. P. O., Delhi. (XXXIX—9-4-70), 29-39.
- Scheme for regularisation of Squatter's Colonies in West Bengal. (XXXVII—5-3-70), 196-97.
- Scheme to provide financial aid and training to Unemployed Engineers/Technicians. (XXXV—27-2-70), 66-68.
- Separate Section in Nationalised Banks for financial exporters. (XXXVII—10-3-70), 75-76.

## PALGHOU DHURI SMT. ILA—Contd.

- Setting up of a Paper Mill in West Nepal by an Indian Industrialist. (XL—22-4-70), 182.
- Setting up of National Council to Increase the Export of Engineering Goods. (XL—22-4-70), 23.
- Short supply and adulteration of Kerosene oil. (XXXVII—16-3-70), 51-52.
- Shortage of Wool. (XXXVII—4-3-70), 83-84.
- Sino-Pak Broadcasts Beamed to Nepal aimed at Damaging Indo-Nepal Relation. (XXXVII—4-3-70), 40-41.
- Special arrangements in ladies compartments to seek help in emergency. (XLI—5-5-70), 24.
- Statement by President of Commission of European committees on International Currency. (XL—4-5-70), 192.
- Strengthening of Indo-African. (XXXVI—25-2-70), 66.
- Strike in Tea Warehouses. (XL—29-4-70), 31-35.
- Submission of report by study group on road safety. (XXXVIII—3-4-70), 131-32.
- Supply of foodgrains by Punjab to the Centre. (XXXVII—12-3-70), 147-48.
- System of Distribution of Steel. (XXXVII—10-3-70), 117.
- Supply of wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Talking over of M. P. State's Solvent Extraction Plant at Ujjain. (XXXVI—26-2-70), 181-82.
- Talks between Iraqi Delegation and Minister of State for Communications. (XXXVII—12-3-70), 208-09.
- Talks with Pakistan on Farakka and Eastern Rivers. (XXXVI—20-2-70), 148.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 11-12.
- Tiger as "Protected Animal". (XXXVI—26-2-70), 179-80.
- Trade with European Economic Community. (XLI—6-5-70), 87-88.
- Turkish trade delegation. (XLI—20-5-70) 132.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.

## PALGHOU DHURI SMT. ILA—Contd.

- U.S.A.'s National Arms policy towards Pakistan. (XXXVII—16-3-70), 41-42.
- Use of C. R. P. and B.S.F. for suppression of Naxalities. (XL—1-5-70), 31.
- Wheel and Axle and fish Plate Units of Durgapur Steel Plate. (XXXVI—3-3-70), 37-38.
- Withdrawal of Indian Wireless Operator from Nepal. (XXXVI—25-2-70), 65-66.
- World Bank loan for Madhya Pradesh. (XXXVII—16-3-70), 153-54.
- Arms flow to persons engaged in inter-party clashes in Calcutta. (C.A.) (XXXVI—3-3-70), 220-21.
- Calcutta Port (Amendment) Bill; consid. as passed by R. S. (XXXVIII—31-3-70), 200-01.
- Calcutta Port (Amendment) Ordinance (Res). (XXXVIII—31-3-70), 200-01. D. G., 1970-71.
- Min. H. A. (XXXVIII—3-4-70), 297-99.
- Min. of Ind. Dev. & Int. Trade. XXXIX—16-4-70), 183-86.
- D. S. G. General 1969-70. (XXXVIII—229-24).
- Economic and Social Problems of West Bengal. (Rec.). (XLI—15-5-70), 274-76.
- Foreign aid (Maintenance of Accounts) Bill—by Shri Kanwar Lal Gupta. Consid. (XXXVI—27-2-70), 287-89.
- General Budget, 1970-71—General discussion. (XXXVII—11-3-70), 319. (XXXVII—12-3-70), 267-73.
- Proclamation re : West Bengal (Res). (XXXVIII—13-5-70), 335-40.
- Reports of University Grants Commission (M). (XLI—13-5-70), 259-62.
- Reported attack on French Consul-General and his wife (C.A.). (XXXVI—29-2-70), 226-33.
- Reported desecration of Hindu and Sikh Shrines in Pakistan. (C.A.). (XXXVI—9-3-70), 457.
- Requisitioning and Acquisition of Immovable Property (Amendment) Bill :  
 Consid. XXXVI—25-2-70), 288.
- University Grants Commission (Amendment) Bill. Consid. as passed by R. S. (XLI—13-5-70), 259-62.

**PALGHODHURI SMT. ILA—Contd.**

- West Bengal Budget, 1970-71 :  
 General Dis.  
 D.G. on Account (1970-71)  
 D.S.G. 1969-70 (XXXVIII—30-3-70),  
 335-40.

**PANDEY, SHRI K. N. :**

- Abolition of Manually Driven Rickshaws.  
 (XXXVII—2-4-70), 154.
- Alleged Indiscriminate Approval of  
 Films by Central Board of Film Censors.  
 (XXXIX—9-4-70), 53-54.
- Allocation quota of raw Films. (XL—  
 22-4-70), 209.
- Appointment of Third Pay Commission.  
 (XXXVI—23-2-70), 22.
- Appointment to post of Governors and Am-  
 bassadors. (XXXIX—10-4-70), 119.
- Arrangements for safety of passengers  
 in first class compartments. (XXXVII—  
 31-3-70), 155.
- Arrears of Income Tax due from Film  
 Distributors of Delhi. (XXXIX—  
 20-4-70), 92.
- Arrears of interest against shopkeepers  
 of Subzimandi, Delhi. (XLI—18-5-70),  
 133.
- Bogus exports by firms in Bombay and  
 Surat. (XLI—6-5-70), 50.
- Chinese movements in Gilgit-Sinkiang  
 area. (XLI—6-5-70), 153-54.
- Chinese spying in Himachal Pradesh.  
 (XXXIX—10-4-70), 47.
- Clearance for setting up seamless tubes  
 and gas cylinders projects in Maha-  
 rashtra. (XLI—5-5-70), 69-70.
- Collection of Arrears of Control Taxes.  
 (XXXIX—20-4-70), 184-85.
- Complaints re : Misuse of Import Licences  
 by Firms. (XL-22-4-70), 210
- Dearth of Hotels and Restaurants in Uttar  
 Pradesh. (XXXIX—17-4-70), 126.
- Definition of 'Defector'. (XXXIX—  
 17-4-70), 79.
- Directors and Share-holders of Film  
 Companies. (XXXIX—7-4-70), 72;  
 (XLI—19-5-70), 159.
- Discussion with Japanese Delegation.  
 (XXXIX—13-4-70), 208.
- Disposal of Complaints registered in  
 Complaint Book of Railways. (XXXIX—  
 7-4-70), 152-53.

**PANDEY, SHRI K. N.—Contd.**

- Enquiry against cement allocation and  
 coordinating organisation. (XL—  
 21-4-70), 165.
- Evolving of Technical Manpower policy.  
 (XXXIX—10-4-70), 135.
- Exhibition of Indian films prohibited  
 in Saudi Arabia. (XXXIX—16-4-70),  
 49.
- Expenditure on Film 'Talash'. (XXXIX—  
 20-4-70), 185-86.
- Export of Films by IMPEC. (XL—22-4-70),  
 79.
- Export of Gramophone records. (XLI—  
 6-5-70), 155-56.
- Export of Petroleum products by Indian  
 Oil Corporation. (XXXIX—20-4-70),  
 185.
- Export of steel to Pakistan. (XXXVIII—  
 1-4-70), 155.
- Export trade in Various items. (XL—  
 22-4-70), 194.
- Export versions of Indian films different  
 from those released in India. (XXXIX—  
 16-4-70), 120.
- Fee paid by film producers to Board of  
 Film Censors for Certification. (XL—  
 23-4-70), 154.
- Firms of Birlas and Tatas in India and  
 Abroad. (XXXVIII—31-3-70), 108.
- Foreign collaboration in Technology.  
 (XXXIX—14-4-70), 151.
- Foreign Liquor quota given to Big Hotel  
 in Public and Private Sectors. (XXXI—  
 10-4-70), 135.
- Government's control on prices of liquors  
 served in hotels. (XLI—15-5-70), 163-  
 65.
- Import of American and British films  
 (XLI—20-5-70), 166-67.
- Imports of Newsprints from USSR. (XXXVI  
 —1-4-70), 155.
- Increase in Death rate in Mines. (XXVIII  
 —2-4-70), 176.
- Increase in prices of soaps. (XLI—11-5-70),  
 56.
- Indian Motion Pictures Export Corpo-  
 ration Ltd. (XXXVIII—1-4-70), 155.
- Indra Market, Delhi. (XLI—15-5-70)  
 183-84.
- Industrial concerns with foreign col-  
 laboration. (XL—21-4-70), 151.



## PANDEY, SHRI K. N.—Contd.

Issue of Import/Export licences by the Joint Chief Controller of Imports and Export, Bombay. (XL—22-4-70), 171.

Licences issued by joint Chief Controller of Imports and Exports, Madras. (XLI—6-5-70), 154-55.

Loans to Firms and Companies in Maharashtra. (XXXIX—14-4-70), 142.

Locomotives manufactured by Diesel Locomotive Works unit for High Speed Trains. (XXXIX—14-4-70), 143.

Machinery to assist peasants in locating ground water for digging irrigation wells. (XLI—7-5-70), 49-50.

Manufacture of Cheap Radio Sets and Transistors. (XXXVIII—1-4-70), 156.

Manufacture of rice mills Machinery. (XXXIX—7-4-70), 172.

Mental hospitals in States. (XLI—11-5-70) 187.

Misuse of import/export licence by Firms (XL—22-4-70). 209.

Naphtha requirement in the country (XXXIX—13-4-70). 46-47.

Nationalisations of export of jute and tea. (XLI—20-5-70), 55.

New Fruit and Vegetable Market at Azadpur, Delhi. (XLI—18-5-70), 134.

New House for the Prime Minister. (XL—27-4-70), 86-87.

New System of training for I.A.S. probationers. (XXXIX—17-4-70), 126-27.

Non-implementation of Development Schemes of Telephone Exchanges and opening of public all offices in U. P. due to non-availability of Telephone Equipment. (XLI—14-5-70), 66.

Outstanding Amount of Income Tax against Firms in Bombay. (XXXIX—6-4-70), 215-16.

Payment of Income Tax by Film Distributors of Punjab and Delhi. (XXXIX—6-4-70), 216-17.

Payment of Income-tax by Film people. (XXXIX—13-4-70), 157-58.

Pattern of Rupee Trade with USSR and other Eastern Block countries. (XXXVIII 1-4-70), 64.

Pending Cases of Assessment in Film Industry. (XXXIX—13-4-70), 199-200.

## PANDEY, SHRI K. N.—Contd.

Pending Cases of Income Tax Arrears. (XXXIX—20-4-70), 131-32.

Place of Sanskrit in Three Languages Formula. (XXXIX—17-4-70), 127-28.

Plan priorities in public and Private Sector. (XXXIX—8-4-70), 121-22.

Production of Petroleum and allied products. (XLI—18-5-70), 215.

Production of Requirement of rice for 1970. (XLI—14-5-70), 126-27.

Production of sugar and number of sugar factories. (XXXIX—16-4-70), 126.

Programme of Food Donations to India by Foreign Country Organisations. (XL—23-4-70), 185.

Raids on films producers. (XLI—11-5-70), 208-09.

Recruitment of sub-inspectors in Delhi Police. (XXXVIII—3-4-70), 140; (XLI—15-5-70), 184.

Recovery of tax arrears. (XLI—18-5-70), 205.

Reduction in price of fertiliser to boost Agricultural production (XL—23-4-70), 62.

Release of Betelnuts and Cloves by STG. (XXXIX—8-4-70), 157.

Remittances abroad by Foreign Companies in India. (XXXIX—13-4-70), 208-09.

Removal of truck Adda from the grave yard near Malka Ganj, Delhi. (XLI—19-5-70), 149-50.

Requirement of Hardware for Chemical Plants. (XLI—12-5-70), 160.

Setting up of Carbon Plant at Haldia. (XLI—12-5-70), 161-62.

Sewing Machine factories. (XLI—12-5-70), 160-61.

Shortage of Tyres and Tubes. (XLI—12-5-70), 75.

Stocks of 'B' Twill. (XXXIX—8-4-70), 156.

Study of hotel industry to assess monopolistic trends. (XLI—19-5-70), 55-56.

Sugar factories closed in UP. (XXXIX—16-4-70). 126.

Survey to determine backwardness of Tribal Areas. (XXXIX—14-4-70), 142.

Tamil films approved by board of film censors. (XXXIX—16-4-60), 127.

**PANDEY SHRI K. N.—Contd.**

- Take over of Cooper Allen, a unit of British India Corporation. (XXXVII—17-3-70), 143-44.
- Taking over of Abandoned Goal Mine<sup>8</sup> by Government. (XLI—18-5-70), 48.
- Tobacco cultivation in Gujara<sup>t</sup>. (XLI—11-5-70), 180-81.

*Debates*

D. G., 1970-71.

Min. Lab. Emp. and Rehab. (XL—22-4-70), 340-51.

General Budget, 1970-71—General discussion. (XXXVII—11-3-70), 310-18.

**PANDEY, SHRI SARJOO :**

- Anti-India Campaign by Pakistan in Arab Countries. (XXXIX—8-4-70), 22.
- Closing of Rehabilitation Office at Lucknow. (XXXIX—9-4-70), 61-62.
- Committee to look into complaints of National Botanical Garden, Lucknow. (XXXVIII—24-3-70), 227-28.
- Confirmation of labourers engaged on national highways. (XLI—15-5-70), 175-76.
- Criteria for grant of leave to guards on Indian Railways. (XLI—19-5-70), 165-66.
- Dependence of Industries on Bank Credit. (XXXVI—2-3-70), 62-63.
- Deployment of C.R.P. and B.S.F. in States. (XXXVII—13-3-70), 20-21.
- Deposit Mobilisation. (XXXVI—2-3-70), 107-08.
- Discriminatory policy for recruitment of Aerodrome Operators and Radio Operators. (XL—1-5-70), 184-85.
- Disposal of land lying idle with synthetic Rubber Factory, Bareilly, (XXXVI—2-3-70), 64-65.
- Facilities to passenger guides. (XXXVI—24-2-70), 208-09.
- Financial assistance for Ramganga and Gandak Canal projects. (XXXVI—25-2-70), 165.
- Grant by I.O.G. of Dealership of Petrol Pumps to Unemployed Engineers. (XXXVI—23-2-70), 37-38.
- Halt Station at Villages Sahubari on Allahabad-Bhatni Railway line. (XXXVI—24-2-70), 209-10.

**PANDEY, SHRI SARJOO—Contd.**

- Help to Food Corporation of India by Nationalised Banks to purchase food-grains. (XXXVI—23-2-70), 204.
- Increase in Crime cases in Delhi. (XXXVI—27-2-70), 70-72.
- India's collaboration with Mauritius fertilisers Corporation. (XXXVII—9-3-70), 279.
- Indo-British Committee on Extension of Technical Training in India. (XXXVII—24-3-70), 227.
- Malagarh Dam project on Ranganga. (XXXVI—25-2-70), 31-32.
- Memorandum from Baker's Federation of Bombay. (XI—27-4-70), 53.
- Mobile customs service for farmers in Punjab. (XXXVII—12-3-70), 24.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—10-3-70), 8.
- Navy Act, 1957. (XXXVII—18-3-70), 155-56.
- Non-payment of Tax to Gazipur Municipality by Opium Industries. (XXXVI—23-2-70), 190.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70).
- Production of Commercial Crops. (XXXVI—26-2-70), 44.
- Profits made by Sugar Mills in U. P. and Bihar. (XXXVI—26-2-70), 76.
- Proposal by Cement Corporation of India for setting up Cement Factories (XLI—12-5-70), 27.
- Purchase of Aircraft by I.A.C. (XXXVI—27-2-70), 131-32.
- Purchase of Helicopters for Spray of Pesticides on Cotton Crop. (XXXVI—26-2-70), 116.
- Removal of right of property from Part III of Constitution. (XXXVI—24-2-70), 118.
- Representation by Model Vegetable Grower's Association of Jabalpur. (XL—29-4-70), 80.
- Rice Development Council. (XXXVI—26-2-70), 77-79.
- Setting up of four Regional Institutes of Languages. (XXXVI—27-2-70), 92-93.
- Setting up of new sugar mills in UP in Public sector. (XLI—7-5-70), 148-49.

## PANDEY, SHRI SARJOO—Contd.

Setting up of small scale Industries by Unemployed Youth with Central Assistance. (XXXVI—24-2-70), 9.

Special assistance for development of Telengana and Rayalaseema. (XXXVI—25-2-70), 164-65.

Surplus Daffries in Chief Settlement Commissioner's Office Department of Rehabilitation. (XL—23-4-70) 212-13.

World Bank loan to Government Punjab for purchase of Tractors. (XXXVI—23-2-70), 206-07.

*Debates*

B.O.H. (XLI—8-5-70), 175-76.

Constitution (Amendment) Bill, 1967 (Omission of Articals 314) by Shri Madhu Limaye.

Consid. (XXXVIII—26-3-70), 405-08, D. G. 1970-71.

Min. Ed. & Y. S. (XXXIX—20-4-70), 365-73.

Union Duties of Excise (Distribution) Amendment Bill consid. (XXXVI—24-2-70), 322-26.

## PANDEY, SHRI VISHWANATH :

Abolition of Privy purses. (XXXVI—27-2-70), 134-35.

Aid to State Accelerating agricultural Production Programme. (XXXVII—5-3-70), 58.

Air violations by China. (XXXVII—11-3-70), 183.

Allocation of funds to Central and State sectors. (XXXVII—9-3-70), 204.

Allotment of steel to U.P. (XXXVII—17-3-70), 77-78.

Arrears of licence fees and rents from vending Contractors (North Eastern Railway). (XXXVII—10-3-70), 181-82.

Collision of lorry with light engine between Ankal and Nagarsal stations of Secunderabad Division (South Central Railway). (XXXVI—3-3-70), 129-30.

Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.

Construction of Roads and bridges in Uttar Pradesh. (XXXVII—9-3-70), 201.

Conversion of metre gauge line from Varanasi to Bhatani Junction (North Eastern Railway). (XXXVII—10-3-70) 214.

## PANDEY, SHR -VISHWANATH—Contd.

Crash of Pushpak Aircraft of Madhya Pradesh Flying Club. (XXXVI—27-2-70), 123.

Decision of UP Government to nationalise sugar industry. (XXXVIII—26-3-70), 136-37.

Demand for appointment of another Enquiry Committee for going into the causes of death of Netaji Subhash Chandra Bose. (XXXVII—9-3-70), 114.

Education Commission report. (XXXVIII—24-3-70), 237-38.

Export committee on Tax collection. (XXXVI—23-2-70), 68-70.

Export of iron ore. (XXXVII—11-3-70) 149.

Fire incident in Bombay docks. (XXXV—27-2-70), 121-23.

Grants for road development schemes given to Uttar Pradesh from Central Road Fund. (XXXVII—9-3-70), 203.

Indian press Representatives kept away from ceremony of signing of Indo-Soviet Protocol on Industrial Collaboration. (XXXVIII—17-3-70), 130-31.

Inquiry into Accident to Royal Nepal Airlines Aircraft. (XXXVII—9-3-70), 142.

International Radio Committee. (XXXVII—12-3-70), 195-96.

Land, Air and Territorial Waters Violations by Pakistan after tashkent Agreement. (XXXVI—25-2-70), 80.

Loss of Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.

Manufacture of an Atom Bomb. (XXXVI—25-2-70), 32-33.

Passes issued for Republic day Parade, 1970. (XXXVII—4-3-70), 164-66.

Price of Consumer and food items. (XXXVI—23-2-70), 193-94.

Report of Kapur Commission on probe into Mahatma Gandhiji's murder. (XXXVII—9-3-70), 42.

Reported supply of Missiles by U.S.S.R. to Pakistan. (XXXVII—4-3-70), 143-44.

Sale of Cars purchased from various Diplomatic Missions. (XXXVII—11-3-70), 149-50.

Seizure of gold in Bombay. (XXXVII—16-3-70), 127-28.

**PANDE, SHRI VISHWANATH—Contd.**

- Seizure of Hashish meant for smuggling into USA. (XXXVII—16-3-70), 2-18.
- Setting up of Gas Cylinder Factory at Naini. (Allahabad). (XXXVI—3-3-70), 211.
- Setting up of steel plants in South. (XXXVII—17-3-70), 70-71.
- Sheikh Abdullah's meeting with Pakistan High Commissioner in India. (XXXVII—11-3-70), 125.
- Ships purchased from foreign countries. (XXXVII—4-3-70), 163-64.
- Signing of Indo-Soviet Protocol. (XXXVII—12-3-70), 190-91.
- Supply of Foodgrains to various States and Union Territories. (XXXVII—5-3-70), 157.
- Supply of Vitamin Capsules by UNICEF for Drought-affected Areas of Rajasthan. (XXXVII—9-3-70), 429.
- Total mileage of National Highways in Uttar Pradesh. (XXXVII—9-3-70), 201.
- Unearthing of Unaccounted Money. (XXXVII—2-3-70), 157-58.
- Visits abroad by Ministers and Members of Parliament. (XXXVII—9-3-70), 62.

**PANIGRAHI, SHRI CHINTAMANI :**

- Allotment of land to landless persons. (XXXVII—5-3-70), 80-83.
- Augmenting of teaching staff of Railway primary School at Puri. (XLI—12-5-70), 194-95.
- Boundary wall and laboratory equipments for railway High School, Khurda Road (XLI—5-5-70), 161-62.
- Branches opened by Foreign Banks. (XXXVII—30-3-70), 206.
- Century Spinning and Manufacturing Co. Ltd. (XXXVII—17-3-70), 13.
- Construction of Baiterani Barrage. (XXXVII—18-3-70), 27.
- Contract for Bokaro Steel Plant stage II. (XL—21-4-70), 23.
- Contract with Japan for Ore Export. (XXXIX—17-4-70), 41-42.
- Cut in wagon purchase due to slowing down of expansion programme. (XXXVI—24-2-70), 190-91.
- Cuttack-Paradeep Rail Link (XXXVI—24-2-70), 230.

**PANIRAH, SHRI GHINTAMANI—Contd.**

- Demand for College at Khurda Road (South Eastern Railway). (XLI—12-5-70), 146.
- Demands of Primary and Secondary School Teachers. (XXXIX—17-4-70), 13.
- Demand of the Private Medical Practitioner's association of India. (XLI—213).
- Deployment of G. R. P. and B. S. F. in States. (XXXVII—13-3-70), 21.
- Discussion with Soviet Minister for Electrical Industries regarding utilisation of capacity of Heavy Electrical Plants. (XXXVIII—24-3-70), 305-06.
- Disparities among the states in progress made in rural electrification. (XXXVII—11-3-70), 128.
- Electric loco trouble due to bad workmanship and use of sub standard materials by Chittaranjan loco factory. (XLI—5-5-70), 57-58.
- Fall in the Off-Take of fertilizers. (XXXVII—5-3-70), 17-18.
- Finalisation of Plan outlay for Orissa. (XXXVII—4-3-70), 47.
- Foreign Banks in India. (XXXVI—2-3-70), 19.
- Hospitality Offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 23.
- Imported Steel for Small Scale Industries. (XXXVI—24-2-70), 230-31.
- Improvement in railway school at Khurda road (South Eastern Railway). (XLI—19-5-70), 147.
- Indraprastha Power Station, New Delhi, (XXXVII—11-3-70), 50-51.
- Indus-Water Treaty. (XXXVI—25-2-70), 141-42.
- Joint ventures between India and Ceylon in the field of oil exploration. (XXXVII—16-3-70), 49.
- Keeping Indian ocean as a nuclear free zone. (XXXVII—11-3-70), 127-28.
- Land ceiling in various States. (XLI—14-5-70), 12-13.
- Loans Agreements with West Germany. (XXXIX—20-4-70), 6.
- Non-Implementation of Licences granted to entrepreneurs for Expansion of Big Chemical Units. (XXXVIII—30-3-70), 127.

**PANIGRAHI, SHRI GHINTAMANI—Contd.**

- Opening of Office of S.T.C. in Rangoon. (XXXVI—25-2-70), 143.
- Production of sheets for transformers at Rourkela Steel Plant. (XXXVII—10-3-70), 112.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Reported libellous attack on India in a North Vietnam publication. (XXXVI—25-2-70), 6.
- Reservation of items for small scale Sector. (XXXVI—3-3-70), 5-16.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Sale of Weapons and Ammunition to other countries. (XXXVI—25-2-70), 142-43.
- Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 42.
- Scheme to provide financial aid and Training to Unemployed Engineers/Technicians. (XXXVI—27-2-70), 66-68.
- Securing Sanskrit Volumes, Paintings etc. from India Office Library, London. (XXXVI—27-2-70), 28-29.
- Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (XL—22-4-70), 28.
- Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31.
- Setting up of Second Steel Plant in Orissa. (XXXVII—10-3-70), 47.
- Setting up of Tatas of a fertilizer plant at Mithapur. (XXXVI—23-2-70), 107-08.
- Setting up of National Petroleum Commission. (XL—27-4-70), 226.
- Setting up of Steel Plants in foreign Countries. (XXXVI—24-2-70), 59.
- Suggestions regarding fixing a ceiling on Urban property. (XL—27-4-70), 23-24.
- Taking over of Indo-Burmah Petroleum Company by Indian Oil Corporation. (XL—4-5-70), 231-32.
- Talks with Ceylon on Defence Operation in Indian Ocean. (XXXVII—11-3-70), 82.
- Talks with General Ne Win. (XXXVI—25-2-70), 94-95.
- Visit of Soviet Team of Oil Exports to India. (XXXVI—2-3-70), 184-85.

**PANIGRAHI, SHRI GHINTAMANI—Contd.**

- West German Assistance for Aromatic Projects of Petro-chemicals Corporation. (XL—27-4-70), 227-28.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 20.

**Debates**

- Banking Companies (Acquisition and Transfer of Undertaking) Bill. Consid. (XXXVII—18-3-70), 322-30.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance. (Res.) (XXXVII—18-3-70), 330-34.
- Companies Amendment Bill (Insertion of new sections 224A, 224B and 224C). Int., (XL—24-4-70), 239.
- Demands for Grants 1970-71 :
- Min. Defence (XL—27-4-1970), 355-60.
- Min. Irrigation & Power. (XXXIX—9-4-70), 25-4-57.
- Foreign Aid (Maintenance of Account) Bill—by Shri Kanwar Lal Gupta. Consid. (XXXVII—15-5-70), 312-15.
- General Budget, 1970-71—General Discussion. (XXXVII—10-3-70), 329-35.
- Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 182-83.
- Union Duties of Excise (Distribution) Amendment Bill :
- Consid. (XXXVI—24-2-70), 301-03.

**PANT, SHRI K. C. :**

- D. G. 1970-71.
- Min. Steel & H. E. (XXXIX—20-4-70) 306-34.

**PARMAR, SHRI BHALJIBHAI :**

- Difference, between competitive and qualifying appendix II-A Examination. (XII—12-5-70), 187.
- Difference in Method of Promotion of Junior Clerk to Senior Clerk in Accounts Department and other Departments of Railways. (XLI—12-5-70), 186-87.
- Number of permanent posts in Information and Broadcasting Ministry. (XXXIX—16-4-70), 56.
- Promotion of Schedule Caste and Schedule Tribe Employees against Reservation quota on the basis of appendix II-A Examination. (XLI—12-5-70) 188.

**PARMAR, SHRI BHALJIBHAI—Contd.**

Promotion to posts of works Ministries on Western Railway and Avenues of promotion of dressers Grade II (XLI—19-5-70), 147-48.

Railway Primary school with Hindi medium at Dahod Freelandgunj railway colony. (XLI—19-5-70), 148.

Schedule Caste and Schedule Tribe employees in Accounts Department of Western Railway. (XLI—12-5-70), 188-89.

Schedule Tribes Employees in Post and Telegraph Department in Gujarat. (XLI—14-5-70), 192.

**PARMAR, SHRI D. R. :**

Allotment of quarters to railway commercial clerks. (XLI—19-5-70), 171-72.

Allotment of quarters to railway commercial clerks on Northern railway. (XLI—19-5-70), 180-81.

Conferment of National Awards on Republic Day. (XXXVIII—24-3-70), 231.

Earning from contracts given for loading and unloading of goods and parcels. (XLI—19-5-70), 172.

Enquiry into assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63-65.

Goods clerks engaged on station post and transit post on Northern railway. (XLI—19-5-70), 180.

Nature of duties of goods clerks working on station posts and transit post on Northern railway. (XLI—19-5-70), 176-77.

Rules and Regulations and code of conduct for staff working in Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 411.

Rules for retirement of permanent way inspector (XLI—19-5-70), 175-76.

Strike by D.M.C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.

Time limit for handing over/taking over charge by Permanent Way Inspector on the Railways. (XLI—19-5-70) 175.

Withdrawal of cases against Delhi Police men. (XXXVIII—24-3-70), 230-31.

*Debates*

Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat. (XL—28-4-70), 195.

**PARTAP SINGH, SHRI :**

Revision of scales of pay and allowances to employees of Union Territories (Dis) (XXXVII—17-3-70),

**PATEL, SHRI BABURAO :**

A.I.R. Sponsored Tours Abroad of Musicians. (XL—23-4-70), 73.

Absorption of released emergency commissioned officers keeping in view their skills and experience. (XLI—13-5-70), 60.

Accident to I.A.C. Plane at Patna Airport. (XXXVII—13-3-70), 135-36.

Acquisition of books and portraits from India Office Library London. (XXXVIII—3-4-70), 101-102.

Action against parties preaching secession from India. (XL—1-5-70), 57-58.

Address by Minister of Industrial Development, Internal Trade & Company Affairs at Hyderabad. (XXXVI—27-2-70) 65-66.

Afro Asian Solidarity Association. (XXXIX—8-4-70), 57-58.

Agreement for export of False Eye lashes. (XLI—6-3-70), 48-49.

Air India's proposal for six week package tour for MPs. and their wives to Japan. (XXXVIII—3-4-70), 62-63.

Alleged Excesses by Army personnel against Naga villagers. (XXXVII—9-3-70), 80.

Alleged Misuse of foreign exchange by Transport Manager of Poona Municipal Corporation. (XXXVII—11-3-70), 64-65.

Alleged Rape of a woman by a ticket collector in waiting room at Harda Station (Central Railway). XXXIX—14-4-70), 85.

Allowances drawn by Ministers who attended Congress (R) Session at Bombay, (XLI—8-5-70), 28.

Amount spent by LIC on Printing and Stationery. (XXXVIII—30-3-70), 55.

An Anthology of Features broadcast on Gandhi Centenary. (XL—23-4-70), 72-73.

Appeals by colliery managements of Raniganj coal mines against organised intimidation of workers by Marxist Trade Union elements. (XXXIX—13-4-70), 121-22.

PATEL SHRI BABURAO—*contd.*

- Appointment of a Central committee for Famine Relief in Rajasthan. (XXXVIII—30-3-70), 91.
- Appointment of a Committee to study causes of violence. (XLI—8-5-70), 46.
- Appointment of Manager in Heavy Electricals (I) Ltd. (XXXVII—17-3-70), 50-51.
- Arrest of Pakistani saboteurs in Jammu & Kashmir. (XXXVIII—3-4-70), 174.
- Art Objects purchased by Art Purchase Committee. (XXXVII—13-3-70), 65-67.
- Auction of Diamonds in Rangoon by National Mineral Development Corporation. (XXXIX—20-4-70), 69-70.
- Released emergency commissioned officers, not provided with suitable jobs. (XLI—13-3-70), 126.
- Ban on import of agricultural implements. (XXXVII—10-3-70), 59-60.
- Bauxite Deposits in Madhya Pradesh (XXXVIII—30-3-70), 54.
- Blackmarketing of paper. (XXXVI—3-3-70), 152-53.
- Blindness cases in India. (XXXVI—23-2-70), 56-58.
- Bond Money from Doctors proceeding for specialised training abroad. (XXXVII—16-3-70), 62-64.
- Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII—1-4-70), 17.
- Bridge Tournament held within the Premises of Heavy Power Transmitters AIR, Delhi. (XL—30-4-70), 59.
- British apprehension on nationalisation of British owned plantation in Kerala. (XLI—20-5-70), 42.
- C.B.I. Case against M/s Asian Cables. (XLI—12-5-70), 83-84.
- Canning of fish. (XXXVII—12-3-70), 62-63.
- Captain Ettelore's observations about inadequate navigational facilities for landing at airports. (XLI—15-5-70), 57.
- Cases of Abortions in States. (XXXIX—20-4-70), 70-71.
- Casino-cum-night club at Vagator in Goa (XL—24-4-70), 64.
- Cashew processing factories in India. (XXXIX—14-4-70), 57.

PATEL SHRI BABURAO—*contd.*

- Central cattle breeding farm at Alamadi, Tamil Nadu. (XXXVII—5-3-70), 64.
- Central Reserved Police engaged in Indo-Pak war. (XXXVII—9-3-70), 85.
- Central Taxes due from Sahu Jain group of concerns. (XLI—18-5-70), 65.
- Cheap and durable Houses. (XLI—18-5-70), 43.
- Chief Sound Engineer of Films Division. (XXXVII—12-3-70), 114-15.
- Children adopted by Indian and foreigners, (XXXVI—14-2-70), 55-56.
- Circulation of Chinese currency in certain parts of Assam. (XL—1-5-70), 146-47.
- Clashes among Workers due to Trade Union Rivalry. (XXXIX—9-4-70), 58.
- Closure of Cochine Refinery due to breakdown of reformer Hydrogen Compressor (XXXVII—9-3-70), 254.
- Closure at plastic Centre at Etwan. (XXXIX—13-4-70), 54.
- Closure of some post offices in villages, (XXXVIII—26-3-70), 70-72.
- Collections made by Al Fatah Delegation during their Visit to India. (XXXVII—4-3-70), 166-67.
- Collection of Central Taxes. (XL—27-4-70), 56-58.
- Committee on decoration of public buildings (XXXIX—13-4-70), 55.
- Compensation paid to persons killed in Border Roads Organisation. (XXXVIII—1-4-70), 67.
- Complaints from Farmers of Haryana against Adulterated Bajra Seeds. (XXXIX—9-4-70), 63-64.
- Conditions for establishment of a steel plant. (XLI—19-5-70), 60-61.
- Conduct rules applicable to A.I.R. STAFF artists. (XLI—14-5-70), 70-71.
- Contract for supply of coconut 'feni' to Russian Embassy. (XXXIX—6-4-70), 177.
- Contract with Iran for purchase of Ammonia sulphur and phosphoric Acid. (XXXIX—20-4-70), 48-49.
- Control over the use of pesticides (XXXVII—12-3-70), 73.
- Cooking oil adulterated with toxic argemone causing diseases. (XXXVII—9-3-70), 305.

**PATEL SHRI BABURAO—contd.**

- Criteria in appointing Consular Agents appointed by foreign Governments (XXXVII—4-3-70), 158-60.
- Cultivation of Tur (Arhar) Daal. (XLI—14-5-70), 103-04.
- Death due to consumption of toddy and illicit liquor. (XXXIX—14-4-70), 57.
- Death due to unsuccessful abortion at A.I.M.S., New Delhi. (XL—27-4-70), 43-44.
- Decision re posting of Ambassadors to Morocco and Jordan. (XLI—6-5-70), 59-60.
- Delays in obtaining import Licences for colour films. (XXXVII—4-3-70), 54-55.
- Delay in submitting report of Sarkar Committee on C.S.I.R. (XXXIX—17-4-70), 59-61.
- Delegation from West Germany. (XXXVIII—30-3-70), 53.
- Demand and production of Scooters. (XLI—12-5-70), 82-84.
- Development of Small Scale Industries. (XLI—12-5-70), 85-86.
- Difference in allotment of tractors to U.P. & M.P. during 1968-69. (XLI—14-5-70), 104-05.
- Direct broadcast of national programme from AIR stations. (XLI—7-5-70), 57.
- Disarming of Police Party by people in West Dinajpur District. (XXXIX—10-4-70), 122.
- Distinction between personnel of Railway protection force and special force. (XLI—5-5-70), 63-64.
- Distress sale of children in Assam. (XXXIX—7-4-70), 87-88.
- Donations by M/s. Dodsai (P) Ltd. to Congress Party for election purposes. (XL—21-4-70), 34-35.
- Droup outs from primary schools. (XL—24-4-70), 6.
- Duty Hours of Railway Radiographers (XXXVIII—24-3-70), 247-48.
- Emoluments drawn by managing director of M/s. Sen Raleigh Ltd., Asansol (XLI—19-5-70), 57-58.
- Engineers and technologists engaged in design activity. (XXXVIII—3-4-70), 63-64.
- Espionage activities of I.A.F. Officers of Chandigarh. (XXXVI—27-2-70), 182.

**PATEL SHRI BABURAO—contd.**

- Establishment of Additional refining capacity for crude from Assam Oil Wells. (XXXVI—2-3-70), 53-54.
- Establishment of a Factory in Collaboration with U.S. Firm for Production of Colour Film. (XXXVI—24-2-70), 181-82.
- Excess payment made for digging and excavating at Rourkela Steel Plant. (XXXVIII—31-3-70), 51.
- Excessive use of fertilizer and its ill effects. (XXVIII—2-4-70), 52-53.
- Exhibition by national book trust during Lenin centenary celebration (XL—24-4-70), 58
- Expenditure on film institute, Poona (XXXIX—16-4-70), 52.
- Expenditure on Prime Ministers tours to States. (XXXVIII—24-3-70), 114.
- Expenditure on Publication of Speeches of Chairman, Indian Motion Pictures Export Corporation. (XL—29-4-70), 65-66.
- Expo'70 Japan. (XLI—13-5-70), 58.
- Export of bicycles. (XL—21-4-70), 55-57.
- Export of Cashew Kernal. (XL—22-4-70), 5b.
- Export of Cotton Yarn. (XXXIX—8-4-70), 35-36.
- Export of Films to Spain and South American Countries. (XL—22-4-70), 52
- Export of Human Hair. (XXXVII—4-3-70), 167-68.
- Export of Raw Sugar. (XXXIX—9-4-70), 58-59.
- Export of Sheep skins to France. (XLI—6-5-70), 47-48.
- Export of tea. (XXXVII—4-3-70), 55-56.
- Farakka Project. (XXXVII—11-3-70), 47-48.
- Filling up Vacancies in Agricultural Commission. (XL—23-4-70), 95-96.
- Finance made available to people before nationalisation of Banks. (XL—27-4-70), 57-60.
- Flood caused in Indian villages by Pakistan cutting open Wapda Bund. (XXXVIII—25-3-70), 53-54.
- Food poisoning case at Police academy at Month Abu. (XLI—8-3-70), 45.
- Foreign Exchange for Shooting of Films Abroad. (XL—4-5-70), 59-60.



PATEL, SHRI BABURAO—*contd.*

- Foreign Exchange to Sari Allaudin Rashid Munshi of Maharashtra State S.S.I.D.C. (XXXIX—6-4-70), 67.
- Foreign Scholarships. (XXXVIII—3-4-70), (XXXVII—63).
- Foreign tours of Officials of STC. (11-3-70), 54.
- Forest fires in Jammu & Kashmir (XXXIX—17-4-70), 65.
- Formation of a voluntary force of crusaders on the lines of Mujahid force of Pakistan. (XLI—20-5-70), 60.
- Fourth international film festival of India. (XXXVI—5-3-70), 71-72.
- Function of Bureau of Industrial Costs and Prices. (XL—21-4-70), 54-55.
- Gandhi Memorial in Kashmir. (XXXVII—13-3-70), 97-98.
- Gheraos in Durgapur steel Plant, (XXXIX—7-4-70), 86-87.
- Government Advertisements in AICC Souvenir of Congress (R), (XL—23-4-73),
- HF-24-Jet Aircraft. (XXXVIII—1-4-70), 66.
- Hackneyed Delhi T. V. Programmes. (XL—23-4-70), 98.
- Harassment of Harijans in Punjab, (XLI—12-5-70.) 81-82.
- Houses for Industrial workers in Public Sector Projects. (XXXVIII—2-4-73) 65.
- I.P.S. Officers on deputation. (XXXVII—9-3-70), 91.
- Import of Helicopter for spray of pesticides on crop and their cost, (XLI—14-5-70), 71-72.
- Impounding of Passports of persons connected with smuggling of Hashish. (XXXIX 6-4-1970), 66-67.
- Income tax due from film stars. (XLI—18-5-70), 229.
- Income-Tax due from Shri. Mohammed Yanus Saleem. (XXXIX—6-4-70), 69.
- Increase in Prices of cotton varieties. (XL—29-4-70), 58-59.
- Indian Naval Ships on goodwill visits to Foreign Ports. (XL—22-4-70), 66.
- Indian Rail Exhibition at tourist platform of New Delhi Station. (XL—28-4-70), 62.
- Indians in Hongkong. (XXXVIII—25-3-72), 61-62.

PATEL, SHRI BABURAO—*Contd.*

- Intercriminate use of fertilisers and Insecticides. (XXXVII—12-3-70, 64-65.
- Industries in Madhya Pradesh. (XLI—12-5-70), 84-85.
- Installation of unauthorised looms. (XLI—6-5-70), 46-47.
- Interpretation of Section 19(B) of Representation of the People Act, 1950. (XXXVIII—31-3-70), 49.
- Invitation extended to former chief of Staff of Iranian Armed Forces to Study India's Defence Production Establishments. (XL—29-4-70), 57-58.
- Investment in cement factory at Sri Nagar. (XXXVI—24-2-70), 54-55.
- Investment in steel plants. (XLI—19-5-70), 62-63.
- Issuing of Special Mahatma Gandhi Coins. (XXXIX—13-4-70), 32-33.
- Khetri Copper Project. (XL—4-5-70), 60-61.
- Lawlessness and indiscipline amongst workers of Ganga Barrage Project. (XXXVI—25-2-70), 144.
- Leakage of file of DG, AIR (XLI—7-5-70). 95-96.
- Lenin Centenary programmes to be relayed by A.I.R. and Television. (XL—30-4-70), 55.
- Leprosy in India. (XXXVII—16-3-70), 61-62.
- Levy of Income and Wealth Tax on writer Journalists and Scientists. (XXXIX—20-4-70), 142-43.
- Loan advanced by Bank of Baroda to Maharashtra State Small Scale Industries. (XLI—11-5-70), 61-62.
- Losses due to strike in Engineering Industry in Jamshedpur. (XXXVII—5-3-70). 72-74.
- Loss of Foreign Exchange in Transportation of Crude for Madras Refinery. (XXXV—2-3-70), 51-52.
- Losses suffered by North Eastern Railway. (XXXVI—3-3-70), 50-51.
- M.Ps. Clash with Cairo Embassy Official. (XXXIX—8-4-70), 102-3.
- Manufacture of cap lamps. (XL—28-4-70), 69.
- Manufacture of Instant Tea by M/s. Coca Cola Export Corporation. (XL—29-4-70), 38-39.

PATEL, SHRI BABURAO—*contd.*

- Manufacture of plate and figured glass. (XL—28-4-70), 67.
- Manufacture of printing machinery in HMT with Italian collaboration. (XL—21-4-70), 53-54.
- Manufacture of Watches by HMT Ltd., Bangalore. (XL—28-4-70), 94.
- Marxists Undergoing Training in Chandigarh. (XXXIX—17-4-70), 64-65.
- Memorandum of grievances presented by employees of Bhabha Atomic Research Centre, Trombay. (XLI—13-5-70), 59.
- Mirage Fighter Aircraft purchased by Pakistan from France. (XXXVII—18-3-70), 60.
- Modern bakeries. (XXXVII—12-3-70), 63-64.
- Murder of Reverend Edward Sinha. (XXXVI—27-2-70), 182-83.
- Names and address of Foreign Cultural Centres/Libraries in India. (XL—22-4-70), 57.
- National Tourist and Entertainment Fair in Madras. (XXXVI—23-2-70), 181-82.
- Nationalisation of Press. (XXXVII—18-3-70), 39-40.
- Nationalisation of Sugar Industry. (XXVIII—2-4-70), 44-45.
- Nuclear power plants to be set up in Pakistan with the help of Belgium and other countries. (XXXVIII—1-4-70), 100.
- Only foreigners reacting to Indian music televised. (XLI—7-5-70), 35-36.
- Opposition to formation of film council. (XXXIX—16-4-70), 40.
- Outstanding loans against film producers advanced by Film Finance Corporation. (XL—30-4-70), 58-58.
- Pakistanis overstaying in India. (XXXVII—9-3-70), 84.
- Payment of black money by Delhi Photographers to procure photographic paper (XLI—5-5-70), 61-62.
- Pay scales of I.A.S./I.F.S./I.P.S. Officers. (XXXVII—9-3-70), 82.
- Pensioners in India from old royal families. (XL—24-4-70), 60.
- Percentage of average occupancy in Government hotels in Delhi. (XLI—15-5-70), 55-56.

PATEL, SHRI BABURAO—*contd.*

- Pilferage in Synthetic Drugs Plant, Hyderabad. (XL—27-4-70), 59-61.
- Piling up of Coking Coal stocks at Coal Mines. (XXXVI—23-2-70), 53-54.
- Piper Aircraft of Bombay Flying Club used for smuggling liqueur. (XLI—18-5-70), 64.
- Posting of officials in Embassies. (XXXVIII—25-3-70), 62-63.
- Prefabricated Houses, built by Hindustan Housing Factory New Delhi. (XL—4-5-70), 61-62.
- Prevention and cure of Leprosy cases in India. (XXXVI—23-2-70), 54-56.
- Primary Health Centres. XXXVI—2-3-70), 52-53.
- Printing of forged railway receipts by a racket of an Inter-State Gang. (XXXVII—17-3-70), 49-50.
- Production of goods in Heavy Electricals (I) Ltd., Bhopal. (XXXVIII—24-3-70), 243-44.
- Production of Nylon Yarn. (XL—4-5-70), 68-69.
- Production of Raw Silk. (XL—27-4-70), 55.
- Promotion of use of fertilisers and its effect on soils. (XXXVIII—26-3-70), 76.
- Protection to women passengers. (XLI—19-5-70), 59.
- Provision of Adequate facilities on important National Highways. (XXXIX—10-4-70), 54.
- Purchase of land by U.S.S.R. Embassy in Trivandrum. (XXXVI—23-2-70), 179-80.
- Quantity and value of antibiotics produced at Antibiotics Factory, Rishikesh. (XXXVII—16-3-70), 58-61.
- Rid as for unearthing foreign exchange. (XLI—11-5-70), 65-68.
- Reaction of penicillin and other antibiotics (XXXIX—13-4-70), 54-55.
- Recommendations by Indian Historical Records Commission. (XL—1-5-70), 59.
- Recovery of counterfeit coins and notes near Bangalore. (XXXVIII—24-3-70), 88-90.
- Recovery of Transmitter with Russian Markings from Poters at Mangalore. (XXXIX—10-4-70), 54.

PATEL, SHRI BABURAO—*contd.*

- Rahibilitation of East Pakistan refugees in Ghanda District of Maharashtra. (XXXVII—5-3-70), 65.
- Relations with Kuwait, Bharein Abu Dabi. (XL—29-4-70), 56-57.
- Release of Pakistani Agents in Kashmir (XXXVIII—24-3-70), 150-151.
- Report on the affairs of British India Corporation. (XLI—5-5-70), 63.
- Resignation of Director, Central Food Technological Research Institute, Mysore. (XXXVI—27-2-70), 181-82.
- Restriction on use of pill (XXXVII—9-3-70), 254.
- Revalidation of lapsed stocks of sugar allotted to Tamil Nadu (XXXVII—26-3-70), 73-74.
- Revalidation of licence for manufacture of stainless steel in Tamil Nadu. (XL—21-4-70), 91-92.
- Revision of Refinery Agreements with Foreign Oil Companies in India. (XXXIX—20-4-70), 71-72.
- Rules governing transfer of married railway employees, (XLI—5-5-70), 54.
- Sale of old and worn out equipment by Napcco of Minneapolis to Napco Bevel Gears of India. (XXXVII—10-3-70) 58-59.
- Sale of tractors and spare parts in black market (XLI—19-5-70), 58-59.
- Schools run by Railway Administration in States. (XXXIX—4-7-70), 59-60.
- Scientists selected by C.S.I.R. (XXXVIII—24-3-70), 88.
- Seizure of Books. (XXVIII—20-3-70), 56.
- Seizure of Gold and Watches in 1869. (XL—27-4-70), 55-56.
- Seizure of stolen idols in Delhi. (XXXVIII—24-3-70), 90-91.
- Self sufficiency in foodgrains by 1971. (XXXVIII—26-3-70), 68-69.
- Service conditions of Railway Doctors (XXXVIII—31-3-70), 52.
- Setting up of Seed Processing Plants by Food Corporation of India. (XXVIII—2-4-70), 52.
- Setting up of Tannery at Jind with Bulgarian Collaboration. (XXIX—14-4-70), 59.
- Shortage of 'Metal' in the processing of cine films. (XXXVIII—25-3-70), 63-64.

PATEL, SHRI BABURAO—*contd.*

- Shortage of orders for Heavy Electrical Plant, Hardwar. (XXXVI—24-2-70), 179-80.
- Singling out of top Business Houses. (XXXIX—14-4-70), 59.
- Slaughtering of pregnant animals in Delhi Slaughter House. (XLI—11-5-70), 67-68.
- Smuggling from China and Pakistan. (XLI—18-5-70), 228.
- Smuggling of blue jeans. (XLI—11-5-70), 64-66.
- Smuggling of Films (XXXVI—23-2-70), 57-60.
- Smuggling of foodgrains to Pakistan. (XL—30-4-70), 79.
- Smuggling of Indian films to South Africa (XXXVII—16-3-70), 223-24.
- Soviet Experts' report on Management Steel plants and no steel production (XXXVII—10-3-70), 177.
- Speech by Khan Abdul Ghaflar Khan at Coimbatore. (XXXVII—13-3-70), 211-12.
- Standard of Legislation in India. (XXXV—3-3-70), 152.
- Statement by Secretary, Nari Raksha Samiti regarding prevalence of Prostitution. (XXXIX—7-4-70), 58-59.
- Statement made by Union Deputy Minister of shipping and transport in Mangalore re. National Highways. (XL—24-4-70), 39.
- Steel production in Rourkela Plant (XXXVI—3-3-70), 51-52.
- Stockpile of muriate of Potash and Urea with S.T.C. (XXXVI—25-2-70), 143-44.
- Strikes in public sector in 1968 and 1969. (XXXIX—16-4-70), 53.
- Suggestion of Chief Election Commissioner Re. Disqualification of a Candidate. (XL—28-4-70), 21.
- Supply of coils to Bokaro Steel Plant. (XXXVI—24-2-70), 180-81.
- Supply of radars by USA to India. (XXXVII—11-3-70), 52-53.
- Supply of transistorized radio sets to State Governments. (XL—30-4-70), 57-58.
- Tamil Nadu Chief Minister's statement for securing State autonomy. (XL—1-5-70), 47.
- Tamil Nadu's Industries Minister's statement re. Shortage of Raw Materials. (XXXIX—7-4-70), 37-38.

## PATEL, SHRI BABURAO—Contd.

- Temple of Lord Lingaraj in Bhuvaneshwar. (XXXVII—13-3-70), 145.
- Tenders for the Construction of a Television Tower at Worli, Bombay. (XXXIX—6-4-1970), 67—69.
- Theft cases of Steel in Bhilai Steel Plant (XXXVIII—31-3-70), 51.
- Trunk-Call frauds (XXXVII—12-3-70), 52.
- Unearthing of arms factories by Police. (XXXVI—27-2-70), 46-48.
- Unhygienic Canning of fish. (XXXVII—9-3-70), 253.
- Unhygienic conditions in AIR. (XLI—7-5-70), 54-55.
- Unmanned railway Stations. (XXXVII—10-3-70), 151.
- Use of cow dung as manure. (XXXVII—5-3-70), 62—64.
- Use of fly ash by construction cells of public undertakings. (XLI—11-5-70), 62.
- Use of Lathyrus Sativa (Tivda Daal) as Protein Food. (XXXVIII—2-4-70), 51-52.
- Use of surma and its effects. (XXXVI—2-3-70), 54-55.
- Use of Unauthorised Airstrips. (XXXIX—10-4-70), 53.
- Value of musical instruments at AIR Station, Delhi (XLI—7-5-70), 59-60.
- Value of property stolen from railway goods sheds, parcel offices, platforms and stores depots (XLI—5-5-70), 67-68.
- Views of Lord Todd on Indian Scientists and CSIR. (XXXIX—10-4-70), 41.
- Visit by foreign cultural delegations. (XLI—8-5-70), 44.
- Visit by M.P.'s Delegation to Saigon and Phnom Penh. (XXXIX—8-4-70), 56.
- Visit of Indian delegation to Ceylon for discussion on Irrigation and Power projects. (XXXVII—11-3-70), 53-54.
- "Voice of Islam" broadcast from Washington (XLI—13-5-70), 45.
- Wagon Deal with Russia. (XXX—8-4-70), 58. (XLI—20-5-70), 59.

*Debates*

D. G., 1970-71

Min. Ind. Dev. &amp; Int. Trade (XXXIX—16-4-70), 178—83.

## PATEL, SHRI J. H. :

- Agreement with U.S.S.R. for purchase of MIGS. (XXXVI—25-2-70), 26-27.
- Circulation of currency (XLI—11-5-70), 12.
- Credit policy of Nationalised Banks. (XX—XVI—2-3-70), 139-40.
- Development of International Airports in India for Jumbo Jets. (XXXVI—27-2-70), 85.
- Display of Mao Posters. (XXXVI—27-2-70), 42-43.
- Fare Raise by I.A.C. (XXXVII—13-3-70), 94-95.
- Government officials' visit to Residence of Nawab of Rampur. (XLI—18-5-70), 227.
- Interim relief to Class III and IV employees. (XXXVI—2-3-70), 160.
- Living conditions of Harijans in Delhi. (XLI—12-5-70), 14-15.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 54.
- Sarkar Committee's report on cow slaughter (XXXVII—12-3-70), 41.
- Scheduled Caste and Scheduled Tribe students in Central Schools. (XXXVIII—3-4-70), 199-200.

*Debates*

- Re : Question of Privilege against a Police Officer. (XLI—11-5-70), 248.
- Communal disturbances in Maharashtra (St). (XLI—11-5-70), 252.
- Prorogation of the Haryana Legislative Assembly (M). (XXXVII—4-3-70), 359-60.
- Reports of University Grants Commission. (M) (XLI—13-5-70), 245—48.
- Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (CA) (XXXVII—10-3-70), 233-34.
- University Grants Commission (Amendment) Bill: Consid as passed by R.S. (XLI—13-5-70), 245-48.
- Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 237-38, 282.

## PATEL, SHRI MANIBHAI J. :

A.R.C. Report regarding Management practices of Indian Railways. (XXXVI—3-3-70), 41.

**PATEL, SHRI MANIBHAI J.—Contd.**

- Abolition of Export Duty of Jute Manufactures. (XL—29-4-70), 94.
- Abolition of tariffs on the imports by the Industrialised nations from developing nations. (XLI—19-5-70), 90.
- Acquisition of historical records. (XXXIX—17-4-70), 101-02
- Additional production potential of food-grains in Rajasthan. (XL—30-4-70), 94-95.
- Administrative Reforms Commission Report on Scientific Departments. (XXXVI—27-2-70), 194.
- Admission in Delhi University of students getting less than 40 per cents marks in Higher Secondary Examination. (XXXVIII—24-3-70), 211-12.
- AIR pact with USA. (XL—24-4-70), 174.
- Allocation of iron and steel to Madhya Pradesh. (XXXVII—17-3-70), 187.
- Allocation of pig iron to Punjab State. (XL—28-4-70), 152.
- Allotment of Funds for Irrigation Projects in Madhya Pradesh. (XXXVI—25-2-70), 156-57.
- Allotment of residential plots in Delhi for various income group people. (XXXVII—16-3-70), 157-58.
- Alternate raw material for production of fertilizer. (XL—4-5-70), 30.
- Annual conference of All India Management Association. (XLI—8-5-70), 61.
- Appointment of a Committee for revising terms and conditions of service of Territorial Army. (XL—29-4-70), 177-78.
- Arrest of a Pakistan spy girl with an Indian Army Officer. (XL—24-4-70), 78.
- Assessment of persons coming to Capital annually for settlement. (XL—4-5-70), 96-97.
- Assistance to farmers due to damage to crops by hailstorm. (XXXIX—16-4-70), 61.
- Assistance to Punjab for survey of villages for their development (XLI—7-5-70), 92.
- Attachment of properties belonging to sugar factories for non-payment of dues. (XXXIX—16-4-70), 73.
- Ban on export of certain items. (XLI—6-5-70), 97-98.
- Bank Rate cut by Great Britain. (XXXIX—6-4-70), 42-43.
- Career management cell in Ministries. (XLI—15-5-70), 133.

**PATEL, SHRI MANIBHAI J.—Contd.**

- Central assistance for special problems of States. (XLI—6-5-70), 56-57.
- Central assistance to West Bengal Government for maintaining law and order. (XLI—8-5-70), 92.
- Centres for testing of Electrical appliances and Household Goods. (XXXVIII—31-3-70), 66.
- Clearance by Centre for their Dam in Punjab. (XXI—22-4-70), 33.
- Closure of textile Mills in West Bengal. (XLI—6-5-70), 126-27.
- Committee on Study of rates of interest (XL—27-4-70), 98-99.
- Complaint against an engineer of FCI for accepting bribe. (XLI—7-5-70), 92-93.
- Complaints against auto-rickshaws and taxi drivers in Delhi. (XL—1-5-70), 131-33.
- Confederation of Central Government Officers. (XL—1-5-70), 43.
- Conference of directors incharge of tourist promotion. (XL—24-4-70), 41.
- Conference of State Road Transport Undertakings (XLI—8-5-70), 132.
- Conference on rehabilitation of Handicapped held in Delhi (XXXVIII—31-3-70), 67.
- Construction of a 5-Star hotel in Ceylon by an Indian Firm. (XXXVII—9-3-70), 247.
- Construction of Railway lines by India in Iraq and Syria. (XXXVI—24-2-70), 49-50.
- Conversion of All India Radio into a Corporation. (XXXVI—26-2-70), 118-19.
- Deputation of Members of Parliament and Members of Legislative Assemblies of Himachal Pradesh to Prime Minister for Rehabilitation of Oustees of Pong Dam. (XXXIX—8-4-70), 68-69.
- Development of high protein live stock and poultry feed by C. L. R. I. (XLI—8-5-70), 67.
- Demands of Central Secretariat Class IV employees. (XL—24-4-70), 124.
- Demarcation and development of backward areas in each State. (XLI—19-5-70), 75-77.
- Development of Surakachar Coal Mines for supply of coal to Fertilizer plant at Korba. (XXXVIII—30-3-70), 123.

## PATEL, SHRI MANIBHAI J.—Contd.

- Direct loans given by State Bank of India to Farmers in M. P. (XL—4-5-70), 184-85.
- Discussions with Government of Malaya-sia regarding future of Indian Banks in Malayasia. (XL—4-5-70), 204-05.
- Distribution of Wheat received from Aus-tralia. (XL—30-4-70), 79-80.
- Effect of Taxation on Industrial Units. (XXXIX—20-4-70), 98-99.
- Establishment of 'Instant Tea' Industry. (XXXVI—25-2-70), 56-57.
- Evolution of a new cereal with High Pro-tein Contents. (XXXIX—16-4-70), 72.
- Excavation of Historic Monument near Pa-tana Qila, New Delhi. (XXXVI—27-2-70), 54.
- Excavation of Kaseri near Hindon river (Meerut District) (XLI—15-5-60), 14-95.
- Exchange and application of new ideas and techniques in agricultural produc-tion. (XXVIII—2-4-70), 81.
- Export of carpet backing. (XLI—6-5-70), 98-99.
- Export of Films. (XLI—6-5-70), 74-75.
- Export of Iron Ore by M. M. T. C. (XLI—6-5-70), 72-73.
- Export of steel. (XXXVII—10-3-70), 79-80.
- Export of steel technology.. (XLI—5-5-70), 95—97.
- Fall in fertilizer output. (XXXVII—5-3-70), 73-75.
- Fardabai Shoe Factories workers Meeting with Prime Minister. (XXXIX—9-4-70), 165.
- Fire incident in Bombay docks. (XXXVI—27-2-70), 121—23.
- Foreign investment in private sector. (XLI—11-5-70), 139-40.
- French arms for Pakistan in British Vessels (XXXVIII—25-3-70), 112.
- French proposal for peace in Cambodia. (XL—29-4-70), 94-95.
- G. D. R. assistance for India's educational plans. (XLI—8-5-70), 39.
- Geological survey for minerals in Madhya Pradesh. (XXXVI—23-2-70), 93-94.
- Grih Kalyan Kendras. (XXXVI—27-2-70), 195-96.

## PATEL, SHRI MANIBHAI J.—Contd.

- Higher Power Committee to probe into pollution in Jamuna Water at Okhla. (XXXIX—13-4-70), 92.
- Honour to Indian Novels by U. N. E. S. C. O. (XXXVI—27-2-70), 193-94.
- Housing projects financed from Central Revolving fund. (XLI—11-5-70), 85-86.
- Illegal Export of motion Pictures to South Africa. (XXXVII—9-3-70), 296.
- Implementation of national building code prepared by I. S. I. by All construction agencies. (XL—21-4-70), 96-97.
- Import into India of third country pro-ducts through Nepal. (XXXVI—25-2-70), 118.
- Import of Edible Oils. (XXXVII—5-3-70), 7.
- Import of Steel from Japan. (XL—29-4-70), 51.
- Import substitution programme. (XL—28-4-70), 151.
- Improvement and modernisation of facili-ties at major ports. (XLI—15-5-70), 23—28.
- Incidence of Taxation in India. (XXXVII<sup>I</sup>—30-3-70), 133.
- Increase in export of Handicrafts. (XXXVI—25-2-70), 153—55.
- Indian Forest Officers kidnapped by Paki-stan soldiers. (XXXIX—10-4-70), 68.
- Indo-Ceylon agreement about tea Indus-try. (XL—29-4-70), 89.
- Indo-Japanese Trade Relations. (XL—22-4-70) 104
- Iran's support to Pakistan on Kashmir. (XL—29-4-70) 90.
- Kailash booster pumping station scheme Delhi. (XLI—11-5-70), 140-41.
- Lack of demand and fall in production of superphosphate fertilizer. (XLI—11-5-70) 137.
- Machine tools design Institute, Bangalore. (XL—23-4-70) 150.
- Meeting of central advisory committee for agricultural production. (XLI—7-5-70), 93-95.
- Meeting of custodians of nationalised Banks with Chairman of State Bank of India regarding agricultural loans. (XL—27-4-70), 99-100.

PATEL, SHRI MANIBHAI J.—*Contd.*

- Meeting of Indian Labour Conference or Standing Labour Committee to consider recommendations of National Labour Commission. (XXVIII—2-4-70), 81-82.
- Meeting of Representatives of Public Undertakings. (XXXIX—13-4-70), 95-96.
- Memorandum by C. I. S. officers. (XXXVI—26-2-70), 169.
- Methods of early detection of cancer in India. (XLI—11-5-70), 107-08.
- National camping sites. (XLI—8-5-70), 116.
- National parks and sanctuaries. (XLI—8-5-70), 114.
- Non-establishment of large scale Public Sector Undertakings in Panjab. (XLI—6-5-70), 55.
- Observance of education year, 1970. (XXXVI—27-2-70), 191-93.
- Offer of Supply of Crude Oil at 1.26 per Barrel to Cochin Refinery. (XXXIX—6-4-70), 112.
- Official Liquidators attached to High Courts in India. (XLI—5-5-70), 97-98.
- Opening of exchanges for Sub-Contracts in India. (XXXVIII—31-3-70), 1.
- Opinion of religious institutions on nudity and kissing in Indian films. (XXXVIII—26-3-70), 171.
- Order of Priority Allotted to three Coal-Based Fertilizer Plants. (XXXVIII—30-3-70), 38.
- Over-drafts by States. (XXXIX—13-4-70), 159-60.
- Policy followed by Delhi Administration regarding exempting of films from entertainment tax. (XXXIX—16-4-70), 72.
- Policy of Air France regarding staffing of senior posts in India. (XXXVII—9-3-70), 247.
- Pollution of Water in Delhi by Discharge of industrial effluent. (XXXIX—13-4-70) 153-54.
- Prefabricated Houses, built by Hindustan Housing Factory New Delhi. (XL—4-5-70), 60-61.
- Pricing policy of petroleum products. (XLI—11-5-70), 84.
- Production of Jute. (XL—29-4-70), 161-62.

PATEL, SHRI MANIBHAI J.—*Contd.*

- Production of Titanium dioxide. (XLI—8-5-70), 116.
- Profit from sale of lottery tickets earned by D. D. A. (XLI—11-5-70), 106-07.
- Project assistance from World Bank. (XL 27-4-70), 102-03.
- Purchase of more buses by Delhi Transport Undertaking. (XLI—8-5-70), 69.
- Recognition to Indian Railways tickets checking Staff Association. (XXXIX—14-4-70), 106.
- Recommendations of Shantilal Shah Committee on Petroleum Products. (XL—27-4-70), 202.
- Rehabilitation of Handicapped persons. (XXXIX—14-4-70), 113.
- Released emergency commissioned officers not provided with suitable jobs. (XLI—13-5-70), 126.
- Removal of boundary pillars by Pakistanis on Assam border. (XLI—15-5-70), 87-88.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-1970), 10-11.
- Report of the Committee appointed to examine the setting up of Dry Port of Delhi. (XXXIX—8-4-70), 76.
- Report of restaurant committee appointed by Delhi Administration. (XLI—7-5-70), 91-92.
- Report of technical expert committee on scooters. (XLI—5-5-70), 42-43.
- Request made by Indian Sugar Mills Association to grant increased cash and credit limits to sugar factories. (XL—4-5-70), 38-39.
- Restrictions on future contracts in gur. (XLI—5-5-70), 85.
- Resumption of passenger shipping service between Bombay and Mangalore. (XLI—8-5-70) 122.
- Rural Electrification Scheme for Backward Areas. (XL—22-4-70), 102.
- Sample survey carried out by Indian Institute of Public Opinion on Tourism in India. (XLI—8-5-70), 123.
- Saving of foreign exchange by small scale industries by way of import substitution (XL—21-4-70), 37.
- Scarcity of Vanaspati Ghee in Delhi. (XXVIII—2-4-70), 29-30.

## PATEL, SHRI MANIBHAI J.—Contd.

- Schemes for promotion of tourism and development of wild life centres. (XXXVIII—3-4-70), 40-41.
- Scheme to provide financial aid and Training to Unemployed Engineers/Technicians (XXXVI—27-2-70), 66-68.
- Setting up of a steel plant Balladilla (Madhya Pradesh). (XXXVII—17-3-70), 120.
- Setting up of beer factory at Ludhiana. (XLI—5-5-70), 95.
- Setting up of Caustic Soda Chlorine Plant at Korba by M. P. Audyogik Vikas Nigam. (XXXVIII—30-3-70), 101.
- Setting up of Central Housing and Development Finance Corporation. (XL—4-5-70), 185-86.
- Setting up of Engineering based Industrial Units. (XXXVII—17-3-70), 165.
- Setting up of organic Chemicals production Plant with German Collaboration XXXVII—9-3-70), 410.
- Setting up of Pelletisation Plant at Balladilla by N. M. D. C. (XXXVIII—30-3-70), 135.
- Setting up of Pulp factory in Sikkim. (XLI—6-5-70), 55-56.
- Seventh National Conference of the Indian Academy of Paediatricians. (XXXVI—23-2-70), 33-34.
- Shortage of Aluminium and export thereof. (XL—27-4-70), 100-01.
- Sodium Hydro-Sulphate gutted in S.T.C. godown in Bombay. (XL—29-4-70), 93-94.
- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 20-24.
- Soyabean oil imports during April, 1970. (XL—30-4-70), 154-55.
- Speech by Shri Naval H. Tata regarding unemployment explosion in India in 1970 on account of unchecked population growth. (XLI—7-5-70), 89-900
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Statement by Chairman of State Trading Corporation re. strengthening of Indian International Trade. (XLI—6-5-70), 80.
- Statement made by President of Indian Roads Congress at Darjeeling. (XL—1-5-70), 170-71.

## PATEL, SHRI MANIBHAI J.—Contd.

- Statement of Chief Executive Councillor of Delhi regarding delay in release of loan amount approved for Delhi for 1969-70. (XXXIX—8-4-70), 51.
- Statement of U. P. Agriculture Minister regarding sugarcane development programme. (XLI—7-5-70) 35.
- Steps to encourage Research in Industries. (XXXVI—3-3-70), 99-101.
- Strike in Engineering Industry in Jamshedpur. (XXXVI—26-2-70), 33.
- Study of traffic problems of Delhi by school of planning and architecture. (XLI—15-5-70), 133-34.
- Suggestions made by Gujarat Chamber of Commerce and Industry for Development of Gujarat. (XL—22-4-70), 93.
- Survey of communicable disease of zoonotic origin in the country. (XLI—11-5-70), 137-39.
- Taking over of Dr. Joshi's Memorial Hospital and Nursing Home, Delhi. (XL—27-4-70), 103-04.
- Talks with Pakistan on Farakka and Eastern Rivers. (XXXVI—2-2-70), 148.
- Talks with West German Foreign Minister. (XXXVII—11-3-70), 47.
- Trade delegation from Hong Kong. (XLI—13-5-70), 127.
- Trade with Switzerland. (XLI—13-5-70), 128.
- Training Centre being run by Chinese Military Experts in East Pakistan. (XXXVI—25-2-70), 155-56.
- Tubewells for augmenting water supply from Okhla Pumping Station. (XL—27-4-70), 32-34.
- U. S. Aid to developing countries. (XLI—11-5-70), 48-49.
- U. S. Aid to India. (XXXVI—2-3-70), 70-71.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Unplanned spending on cultural activities (XLI—8-5-70), 132.

*Debates*

D. G., 1970-71 :

Min. Ed. &amp; Y. S. (XL—21-4-70), 299-304.

Statue of Netaji Subhas Chandra Bose. (H. A. H. Dis.). (XL—4-5-1970), 375-76.



**PATEL, SHRI MANUBHAI :**

- Accord on Birla House. (XLI—20-5-70), 37-38.
- Applications pending from farmers in Punjab and Gujarat for receipt of Tractors under Gift Scheme. (XXXIX—8-4-70), 77.
- Average run per hour of electric/diesel and steam engine. (XLI—5-5-70), 7.
- Century spinning and Manufacturing Co. Ltd. (XXXVII—17-3-70), 12.
- Closure of Indian Business in Kenya. (XXXVI—25-2-70) 25-27.
- Comparative expenditure on Transportation of petrol, diesel and kerosene through pipelines. (XXXVII—9-3-70), 1-7.
- Demands for statehood for Union Territories. (XXXVIII—3-4-70), 11.
- Demand for Books declared obsolete in England. (XXXIX—7-4-70), 29.
- Development of new electric locomotives for Indian Railways. (XLI—19-5-70), 20-21.
- Fall in production of cotton due to non-availability of cottonseeds. (XL—30-4-70), 14.
- High Prices of Drugs. (XXXIX—20-4-70), 41.
- Imposition of restrictions on resale of tractors. (XXXVII—17-3-70), 28.
- Introduction of Central Industrial Security Force in Cochin Division of F. A. C. T. (XXXIX—6-4-70), 33-39.
- Khoda Committee's Report on Film Censorship. (XXXVI—26-2-70), 18.
- Living conditions of Harijans in Delhi. (XLI—12-5-70), 15.
- Meeting of heads of Indian Missions in African countries. (XXXVII—25-3-70), 21-22.
- Oil Deposits in Ankleshwar Oilfields. (XXXIX—13-4-70), 30-31.
- Over-Invoicing and Under-Invoicing of Exports. (XXXIX—20-4-70), 8.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70), 25-26.
- Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70) 23-24.
- Production and Consumption of Tin Plates. (XL—28-4-70), 16.

**PATEL, SHRI MANUBHAI.—Contd.**

- Production of Wool From Human Hair. (XXXVI—25-2-70) 57-58.
- Recommendations of Wage Board for Port and Dock Workers. (XL—23-4-70), 29.
- Reorganisation of Air Headquarters. (XL—29-4-70), 4.
- Request from Uganda for Indian Buffaloes. (XXXIX—8-4-70), 71-72.
- Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 8-9.
- Revised price of cement. (XXXVI—24-2-70), 20.
- Robbery in Calcutta branch of State Bank of India. (XXXVI—27-2-70), 198.
- Scheme for Rural Electrification of Maharashtra. (XL—22-4-70), 7.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 10.
- Sugar Policy. (XXXVI—26-2-70), 8, 11.
- Thermal power Station at Ukai in Gujarat. (XXXVII—11-3-70), 174.
- UNICEF report re betterment of Children. (XLI—19-5-70), 78-79.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 18.

*Debates*

- B. O. H. (XXXVI—27-2-70), 216.
- Constitution (Amendment) Bill, 1967 : (Amendment of article 164) by Shri P. K. Deo. Consid. (XLI—8-5-70), 267.
- D. G. 1970-71 :
- Min. of External Affairs (XXXIX—8-4-70), 243.
- Min. Foreign Trade (XXXIX—13-4-70), 285-91.
- Earthquake in Gujarat near Ankleshwar Oilfields. (C.A.) (XXXVIII—25-3-70), 171-72.
- Facilities to the Leader of the Opposition. (XLI—14-5-70) 235-26.
- Leader of the Opposition Bill :
- Int. (XLI—8-5-70), 213-14.
- Medical attention given to persons injured in Police Lathi Charge on 6-4-70. St.). (XXXIX—7-4-70), 207.

**PATEL, SHRI MANUBHAL—Contd.**

Report of study team on prohibition (M) (XLI-7-5-70) 247-54.

Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat. (XL-28-4-70), 196-98.

Use of force by the Police against certain M. Ps. and others near Patel Chowk, New Delhi. (A. M.). (XXXIX-6-4-70), 315.

**PATEL, SHRI N. N. :**

D. G., 1970-71 :

Deptt. Soc. Wel. (XL-29-4-70), 343-44.

**PATEL, SHRI PASHABHAI :**

Application for Soda Ash plant by companies other than Tata Chemicals. (XXXVIII-30-3-70), 78.

Diesel Locomotive for Bombay-Howrah Mail. (XXXVII-17-3-70), 96.

Direct passenger train between Bombay Central and Gandhidham. (XXXVII-17-3-70), 44.

Hydrogen Bomb. (XXXVII-11-3-70), 81.

Remarks by Mr. John Hicks on the monetary policies of Government. (XXXVII-9-3-70), 344.

Retirement age of Doctors. (XXXVI-2-3-70), 159-60.

*Debates*

Leave of absence. (XXXIX-14-4-70), 181-82.

**PATIL, SHRI ANANTRAO :**

President's Address (M). (XXXVI-25-2-70), 321-23.

**PATIL, SHRI DEORAO :**

Adjustment in radio news timings for farmers. (XL-30-4-70), 51-52.

Administrative Reforms Commission' recommendations re : Creation of P. & T. Circles. (XLI-14-5-70), 172-73.

Agricultural Wealth Tax. (XLI-18-5-70), 105.

All India Study of Agricultural Product by Poona Meteorological Office. (XXXIX-17-4-70) 80.

Allocation made to Maharashtra from Central Road Fund. (XXXVIII-3-4-70) 190.

Allotment of Funds to Maharashtra for Scholarships to Adivasi Students. (XX-XIX-7-4-70) 142.

Applications pending for Telephone connections in Maharashtra. (XXVIII-2-4-70), 149.

Applications pending for telephone connections to Members of Parliament at their residential places. (XL-30-4-70), 153-54.

**PATIL, SHRI DEORAO.—Contd.**

Area irrigated by P. U. S. River Project in Maharashtra. (XL-22-4-70), 97.

Assessment of requirements of Electricity of Maharashtra. (XL-22-4-70), 96.

Automatic Telephone Exchange at Yeotmal (Maharashtra). (XXXVI-26-2-70), 117.

Availability of re-rollable billets to the billet re-rollers. (XLI-5-5-70), 43.

Buffer Stock of Cotton. (XXXVII-4-3-70), 37-38.

Central Assistance for Minor Irrigation Schemes in Maharashtra. (XXXVIII-2-4-70), 148-49.

Completion of Bandardara Dam. (XXXVIII-25-3-70), 138-39.

Conscription of doctors and engineers. (XLI-15-5-70), 95-96.

Construction of a Railway line from Chandkha to Wun in Yeotmal District. (Maharashtra). (XXXIX-7-4-70), 142-43.

Conversion of Yeotmal Murtijapur Narrow-gauge Railway line to broad gauge line. (XL-21-4-70), 171.

Creation of separate Postal Circles for big Cities. (XXXVI-26-2-70), 44-45.

Crime on Indian Railways. (XXXVI-24-2-70), 200-02.

Damage to Crops etc. in Maharashtra due to Hailstorm. (XXXVIII-2-4-70), 163-64.

Demand for closing schools and colleges in sowing and harvesting seasons instead of in summer. (XXXVIII-3-4-70), 91.

Demand for declaring Tyres and Tubes for Bullock Carts as Essential commodities. (XXXIX-14-4-70), 128.

Demand for increasing prices of controlled varieties of cloth. (XL-29-4-70), 44-45.

Development of Agriculture in Maharashtra. (XXXVIII-26-3-70), 234-35.

Development of Railway in Maharashtra. (XLI-12-5-70), 171.

Disparity in the Project Allowance etc. paid to P & T Staff at Dakpathar in U. P. (XXVIII-2-4-70), 141.

Electrification of Railway Stations on Yeotmal-Murtajapur Section of Central Railway. (XXXIX-7-4-70), 141-42.

Establishment of Akashvani Vidyalaya. (XLI-15-5-70), 178.

Estimates of Landed Property. (XXXIX-13-4-70), 183-84.

Fall in production of cotton due to non-availability of cotton seeds. (XL-30-4-70), 12.

Financial Aid for Urban and Rural Development out of the Central Housing Revolving Fund. (XL-4-5-70), 174.

## PATIL, SHRI DEORAO—Contd.

- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 14-20.
- Fixation of Prices of Wheat. (XXXIX—9-4-70), 128-29.
- French proposals for Peace in Cambodia. (XL—29-4-70), 94-95.
- Grants given to Maharashtra for Irrigation Schemes. (XLI—6-5-70), 140.
- Harassment to III Class Passengers buying tickets at Mudkhed, Himayasnagar, Adilabad Stations. (S. G. Rly). (XXXIX—7-4-70), 141.
- Import of cotton. (XXXVIII—25-3-70), 148-49.
- Import of cotton. (XXXVII—11-3-70), 174-75.
- Increase in Price of Fertiliser, Seeds and Wages of Agricultural Labour. (XXXIX—9-4-70), 149-50.
- Information regarding P & T Circle for Metropolitan Cities. (XLI—14-5-70), 166.
- Instability of prices of cotton. XXXVII—4-3-70), 104-06.
- Introduction of electric trains in Maharashtra. (XXXVIII—24-3-70), 348.
- Introduction of Employees Provident Fund Scheme in Cotton Ginning and Baling Industry, in Maharashtra. (XL—23-4-70), 200-01.
- Irrigation facilities in Vidarbha region of Maharashtra. (XL—29-4-70), 142-43.
- Irrigation schemes submitted by Maharashtra. (XXXIX—8-4-70), 154.
- Ko-adi project near Nagpur. (XXXVIII—25-3-70), 137-38.
- Land allotted to landless Army personal in Maharashtra. XXXVII—11-3-70), 175.
- Licence for setting up a Cloth Mill at Akola. (XL—22-4-70), 98.
- Memorandum sent by Adivasi M. L. As. from Maharashtra re. inclusion of certain Tribes in list of Scheduled Tribes. (XLI—12-5-70), 170.
- Memorandum sent by Members of Parliament from Maharashtra re : Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill. (XLI—12-5-70), 170-71.
- Memorandum submitted to Prime Minister by Members of Legislative Assembly of Maharashtra. (XLI—12-3-70), 95.
- Memorandum to Prime Minister by Members of Parliament regarding Scheme of splitting the Office of Audit and Accounts, Posts and Telegraphs Nagpur. (XXXIX—13-4-70), 92-94.
- New Railway line from Chanka to Vani in Maharashtra. (XXXVIII—31-3-70), 145.

## PATIL, SHRI DEORAO—Contd.

- Nuclear desalination of Sea Water. (XL—29-4-70), 139-60.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. XXXIX—9-4-70), 25.
- Passenger and goods Traffic on Yeotmal Achalpur Section (Central Railway). XXXVI—24-2-70), 202-03.
- Passenger Guides at Delhi Station. (XXXVIII—24-3-70), 247.
- Places of tourist interest in Maharashtra (XL—24-4-70), 169.
- Prices of cotton. (XXXVII—11-3-70), 93-94.
- Prices of cotton. (XXXVII—4-3-70), 104.
- Production of fertilizers from waste human hair. (XLI—8-5-70), 60.
- Production of tin plates. XLI—19-5-70), 143.
- Production of tinsplates at Rourkela by Hot dipped and electrolytic processes. (XLI—19-5-70), 55.
- Progress made in Rural Works programmes (XLI—14-5-70), 206-07.
- Promised Radio Station for Amrawati. (XL—23-4-70), 199-200.
- Promotion of Passenger guides in Delhi Division (Northern Railway) as Head. Ticket Collectors/Senior Group Inspector (XXXVIII—24-3-70), 250.
- Proposal for separate post master general for Bombay and residual portion of Maharashtra. (XXXIX—16-4-70), 119.
- Provision of Platforms at Stations on Yeotmal-Murtajapur Section of Central Railway. (XXXIX—7-4-70), 141.
- Purchase of raw cotton. (XLI—20-5-70), 52-53.
- Resolution sent by Maharashtra Adivasi M. L. As. re : recognition of Scheduled Tribes. (XLI—12-5-70), 169.
- Rural housing scheme during Fourth Plan. (XLI—11-5-70), 95-96.
- Scheme for Rural Electrification of Maharashtra. (XL—22-4-70), 1-7 (XLI—20-5-70), 151.
- Scheme of splitting the office of audit and account, Posts and Telegraph at Nagpur. (XXXVII—16-2-70), 75-76.
- Separate Post Master General's Circle for Bombay. (XLI—14-5-70), 205-06.
- Setting up of industries in Maharashtra. (XXXVIII—31-3-70), 154.
- Setting up of Public Telephone Exchanges in villages of Maharashtra during Fourth Plan. (XLI—14-5-70), 166-68.
- Soil testing facilities at block level. (XL—30-4-70), 140-41.
- Special rent for development of Vidarbha (XXXVII—4-3-70), 103-04.

**PATIL, SHRI DEORAO—Contd.**

- Structure of Zila Parishads in India. (XXXVIII—26-3-70), 219-20.
- Subscriber Trunk Dialling system between Bombay and Nagpur. (XL—23-4-70) 67.
- Suggestions regarding fixing a ceiling on Urban Property. (XL—27-4-70), 19-24.
- Support price of cotton. (XXXVII—11-3-70), 9-15.
- Taking over of Yeotmal-Murtajapur Narrow gauge railway line by Indian Railways (XXXIX—14-4-70), 127.
- Target of procurement of foodgrains fixed for 1970-71. (XXXIX—18-4-70), 77.
- Transfer of coach-attendants from commercial department to Mechanical Department. (XL—21-4-70), 170-71.
- Utilisation of fallow land belonging to village panchayats (XL—30-4-70), 143.
- Villages provided with Post Offices and Telephone Exchanges in Yeotmal District, Maharashtra. (XXVIII—2-4-70), 158.

*Debates*

- D. G. 1970-71.
- Min. of Irrigation and Power. (XXXIX—9-4-70), 270.
- D.S.G. (General) 1969-70. (XXXVIII—25-3-1970), 213-16.
- Unemployment Problem (Res.). (XXXVIII—3-4-70), 334-40.

**PATIL, SHRI N. R. :**

- Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-70), 573-74.

**PATIL, SHRI S. K. :**

- D. G., 1970-71. Min. H. A. (XXXVIII—31-3-70), 308. (XXXVIII—1-4-70), 172-82.
- Personal Explanation. (XXXVII—17-3-70), 218-26.
- President's Address (M). (XXXVI—26-2-1970), 253-67.
- Prorogation of J & K Legislature. (C A.) (XXXVII—17-3-70), 210-11.
- Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 284-91.

**PATODIA, SHRI D. N. :**

- Abolition of Central on foodgrain in Tamil Nadu and its effects. (XXXVI—26-2-70), 157-58.
- Activities of Naxalities. (XXXVII—13-3-70), 161.
- Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—2-3-70), 2-10.
- Agreement with Soviet embassy on routing applications for admission to Lumumba University. (XLI—20-5-70), 110-11.

**PATODIA, SHRI D. N.—Contd.**

- Agricultural Wealth Tax. (XLI—18-5-70), 105.
- Air pollution in Delhi. (XXXIX—6-4-70), 195-96.
- Airspace violations by Pak Aircraft which go untraced. (XL—22-4-70), 175.
- Alleged interference by Ministries in plans formulated by steel plants. (XL—21-4-70), 45-46.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Allotment of developed land to low and middle income groups by Delhi Development Authority. (XXXVII—16-3-70), 220-22.
- Allotment of plots of Land to MPs. and Councillors by DDA. (XXXIX—20-4-70), 226-27.
- Alteration of Food Zones. (XXXIX—9-4-70), 105.
- Annihilation of jotedars by Naxalites (XLI—15-5-70), 113-14.
- Anti-India Campaign by Pakistan in Arab Countries. (XXXIX—8-4-70), 20-23.
- Appointment of Boundary Commission for Punjab and Haryana. (XXXVI—27-2-70), 132-33.
- Appointment of Chief Secretary to Government of West Bengal. (XLI—15-5-70), 13-20.
- Approval by Malaysia for Russian Naval Patrols in Indian Ocean. (XL—22-4-70), 175.
- Army firing Range at Tughlakabad. (XL—22-4-70), 105.
- Asian Non-aligned summit move by Ceylon. (XXXVII—18-3-70), 190.
- Assistance to Indonesia. (XXXVIII—30-3-70), 121.
- Attack on Leader of Opposition in Lok Sabha. (XXXIX—17-4-70), 151-52.
- Attack on security forces by Kuki & Mizo Hostiles. (XXXVIII—24-3-70), 145.
- Attack on public meetings with bombs in Calcutta. (XLI—8-5-70), 90.
- Attuning Indian Civil Servants to Ideologies of Government. (XXXVII—9-3-70), 237.
- Ban on Scavenging as a profession. (XL—28-4-70), 40.
- Blackmarketing of vanaspati ghee. (XXXIX—16-4-70), 65.
- Bokaro under Hindustan Steel Limited. (XXXVI—3-3-70), 212-13.
- Boy sacrificed at a temple near Agra. (XXXVII—9-3-70), 92.
- Central Assistance to Small Scale Industries in West Bengal. (XXXVI—3-3-70), 212.

## PATODIA SHRI D. N. —Contd.

- Central assistance to West Bengal Government for maintaining law and order. (XLI—8-5-70), 92.
- Chinese goods smuggled into India through Dacca. (XXXVIII—1-4-70), 60.
- Circular Railway for Delhi. (XXXVIII—24-3-70), 309.
- Circular to station re. concession to Religions Groups, organisations etc. (XL—28-4-70), 100.
- Closure of Okhla Water Works, Delhi (XXXIX—20-4-70). 57-58.
- Collapse of a Air-India Hanger under construction at Palam Airport. (XXXIX—17-4-70), 178-79.
- Commission to enquire into the death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 155-56.
- Commissioning of a Statellite in 1975. (XL—29-4-70), 71-72.
- Commissioning of overhead Tanks in South Delhi. (XXXIX—13-4-70), 152-53.
- Compulsory Education for children upto 14 years of age. (XXXVII—13-3-70), 178-79.
- Conference of Housing Ministers (XXXVI—23-2-70), 160-61.
- Construction of tubewells in Jalore District, Rajasthan. (XXXVIII—26-3-70). 197-98.
- Consumer Industries. (XXXVII—17-3-70), 29-30.
- Co-operation to Pakistan for flood control. (XXXVII—16-3-70), 189-90.
- Creation of bufferstock of oil seeds. (XLI—7-5-70), 98.
- Creation of Khudai Khidamatgars Organisation. (XXXVIII—24-3-70), 221-22.
- Crops whose production compares favourable with production in foreign Countries. (XXXVII—12-3-70), 133-35.
- Decision of UP Government to nationalise sugar industry. (XXXVIII—26-3-70), 136-37.
- Decline in Export of Cigarettes. (XXXVII—4-3-70), 123-24.
- Decline in investment in Industries in West Bengal. (XXXVIII—21-3-70), 31.
- Decrease in L.I.C. Premium Rates. (XXXVI—23-2-70), 99-100.

## PATODIA SHRI D. N. —Contd.

- Delay in commissioning of Gujarat Petro-Chemical Complex including apro-lactum project. XXXVII—9-3-70), 287.
- Delay in construction of Bokaro Steel Plant. (XXXVI—3-3-70), 213-14.
- Delay in Employment of Scientists returned from abroad. (XXXVII—9-3-70), 164.
- Delay in installation of transmitters in in Rajkot and Calcutta. (XLI—14-5-70), 159-60.
- Demand by students and Teachers against Service of Correspondence Course school from University of Delhi. (XXXVII—9-3-70), 134.
- Deployment of Central Reserve Police in West Bengal. (XXXIX.10-4-70), 117.
- Development of new electric locomotives for Indian Railways. (XLI—19-5-70), 19-20.
- Development of Rural Hospitals in the Country. (XXXVI—2-3-70), 79-80.
- Difficulties in admission to medical Colleges. (XXXVIII—30-3-70), 121.
- Diplomats in Calcutta asked to keep Indoors. (XXXIX—10-4-70), 82.
- Direct assistance to States by the World Bank. (XXXVI—2-3-70), 79.
- Discussion on India's Defence preparedness at Seminar held in Delhi. (XXXVII—4-3-70), 201-02.
- Disparity and lack of uniformity in the standard of education upto higher Secondary stage. (XXXVIII—3-4-70), 204-05.
- Disruption in river transport system in West Bengal. (XLI—8-5-70), 29.
- Distribution of raw Wool in Rajasthan by Khadi and Village Industries Commission. (XXXVI—24-2-70), 160-61.
- Draft agreement on Asian trade development and liberalisation. (XLI—13-5-70), 38.
- Drain of Historical records from India. (XXXVIII—3-4-70), 203.
- Duties of Trains Clerk and Duty Yard Masters. (XXXVIII—24-3-70), 306-307.
- Effect of Labour trouble on Industrial production. (XXXIX—7-4-70), 119-20.
- Electrification of Tundla-Delhi Railway Line. (XXXVIII—24-3-70), 290-91.

## PATODIA SHRI D. N.—Contd.

- Employment for jobless engineers in setting up of a satellite for communication purposes. (XL—29-4-70), 90-91.
- Enquiry into Suspension of Supply of Wheat to Ration Shops in South Delhi. (XXXVI—26-2-70), 115-16.
- Establishment of Bank for imported and Indigenous Raw Material. (XXXIX—14-4-70), 41.
- Establishment of ground station for satellite in North India. (XXVIII—2-4-70), 145.
- Estimate of the Employment and Under-employment and educated unemployed. (XXXVI—26-2-70), 43-44.
- Excise duty on cotton cloth. (XLI—20-5-70), 56-57.
- Expenditure incurred on housing scheme. (XXXVII—9-3-70), 7-17.
- Expenses on entertainment by Indian Embassies. (XXXVII—25-3-70), 40-41.
- Export of cloth to U.S.A. (XXXVII—4-3-70), 202.
- Export of engineering goods to West Germany. (XLI—6-5-70), 61.
- Export of Structural produced at Bhilai Steel Plant. (XXXVII—10-3-70), 86-87.
- Extension of Delhi T.V. Range. (XXXIX—9-4-70), 45.
- Fall in Exports. (XXXVI—25-2-70), 102-03.
- Fall in Industrial investment. (XXXVII—17-3-70), 178.
- Fall in the price of Soyabean. (XLI—14-5-70), 52-53.
- Family Planning as Compulsory Curriculum in Medical Collage. (XL—27-5-70), 151.
- Fear of Shortage of Drinking in Capital Water in Summer 1970. (XXXIX—20-4-70), 155.
- Financial Assistance by Life Insurance Corporation to Earthquake victims of Broach. (XL—27-4-70), 151-52.
- Forecasts by Poona Institute of Meteorological Department. (XXXVIII—24-3-70), 219.
- Foreign assistance to Indian Press. (XL—24-4-70), 67.
- Foreign consultants in India. (XL—28-4-70), 100.

## PATODIA, SHRI D. N.—Contd.

- Free sale of bombs in Calcutta. (XXXVIII—3-4-70), 55-56.
- French arms for Pakistan in British Vessels. (XXXVIII—25-3-70), 112.
- French proposal for peace in Cambodia. (XL—29-4-70), 94-95.
- Frequent changes in text books prescribed for Schools. (XXXVIII—24-3-70), 222-23.
- Grabbing of Land by Communist Party of India in various States. (XXXVII—9-3-70), 115.
- Growth of Export-oriented Industries. (XXXIX—7-4-70), 120-21.
- Handling over of wrong babies to parents in A.I.I.M.S., New Delhi. (XLI—18-5-70), 54.
- Houses hired by Army Defence Ministry which remained vacant during different periods. (XXXVIII—1-4-70), 72.
- Housing Problem in Country due to rise in Population. (XXXVI—2-3-70), 215-17.
- Import of cotton from U.S.A. Under PL-480. (XXXVII—4-3-70), 97.
- Import of flate and wheelsets. (XXXVIII—24-3-70), 307-08.
- Improvement in productivity of labour in Durgapur Steel Plant. (XL—21-4-70), 109-10.
- Inadequate information given by Indian Missions to Students. (XLI—8-5-70), 66.
- Inadequate supply of power to small scale industries in Rajasthan. (XLI—19-5-70), 126-27.
- Income behaviour of agriculturists and non agriculturists including Middle income group and the rich during last three years. (XXXVIII—25-3-70), 111.
- Increase in area under Soyabean Cultivation. (XLI—14-5-70), 123.
- Increase in reservation quota for backward classes. (XL—24-4-70), 44.
- Increase in Steel prices. (XXXVI—24-2-70), 214-16.
- Indian arms to Cambodia. (XLI—20-5-70), 111.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.

PATODIA, SHRI D. N. —*Contd.*

- Indo-Iranian joint Commission. (XXXVII—11-4-70), 140-41.
- Indo Polish talks on development of shipping. (XXXVIII—24-3-70), 207-08.
- Indo-Sikkim relations. (XXXVIII—1-4-70), 121.
- Indo-Soviet agreement for setting up a design Bureau in Hindustan Steel Ltd. (XL—28-4-70), 103.
- Indo-U.S. collaboration for starting Industries. (XXXVII—17-3-70), 61-62.
- Industrial growth. (XLI—19-5-70), 47.
- Industrial house's memorandum re-exchange of their assets in Pakistan. (XLI—13-5-70), 122.
- Industrial Revolution in the country. (XL—28-4-70), 5.
- Installation of Computer for detection of Cancer. (XL—4-5-70), 23-24.
- Inter-union rivalries among Labour Force Working in Projects under the Ministry of Petroleum and Chemical and Mines and Metals. (XXXVI—2-3-70), 78.
- Introduction of electronic devices on Railways to know position of Passenger Reservation. (XXXVIII—24-3-70), 75.
- Issue of fake diplomas and degrees by certain Institutions in Delhi. (XXXIX—17-4-70), 90.
- Issue of warrants against persons involved in murder, assault or arson cases in West Bengal. (XLI—24-4-70), 121.
- Judicial inquiry into Burdwan incident. (XL—24-4-70), 81.
- Kidnapping of Children by a Monk in Delhi. (XL—1-5-70), 116-17.
- Labour trouble in Durgapur Steel Plant. (XXXVII—17-3-70), 179-80.
- Land under High yielding crops in Rajasthan. (XXXVII—5-3-70), 217.
- Late arrival of trains in Delhi due to congestion near Faridabad. (XXXVIII—24-3-70), 308-09.
- Launching of communication satellite. (XLI—19-5-70), 31-37.
- Lending institutions for consumer industries. (XL—21-4-70), 71-72.
- Levy of surcharge on Users of Calcutta port. (XXXVII—9-3-70), 135.
- Levy of Industry to provide for better facilities in technical education. (XXXVIII—24-3-70), 141.

PATODIA, SHRI D. N. —*Contd.*

- Living conditions of Harijans in Delhi (XLI—12-5-70), 18.
- Location of Oil Bearing Structure in Dumdum and other Areas of Assam. (XXXVIII—30-3-70), 142.
- Lock out in F.H.E.C. Ranchi. (XLI—12-5-70), 120.
- Loss due to delay in Commissioning of Pokaro Steel Plant. (XXXVII—5-1-70), 67-68.
- Loss incurred by public and Private Undertakings on account of Cereals. (XXXVIII—2-4-70), 65-66.
- Low production in Wheel and Axle Plant Durgapur Steel Plant. (XXXVII—24-2-70), 159-60.
- Manufacture of T.V. sets by small scale industries Development Organisation. (XL—29-4-70), 66-67.
- Meeting of national integration council. (XL—24-4-70), 22.
- Meeting of representatives of industrial and commercial organisations with adviser to West Bengal Governor. (XLI—19-5-70), 139.
- Military Hardware recovered from Trucks in Bergonda in Mhow Cantonment. (XL—22-4-70), 112.
- Memorandum submitted by the handloom Weavers to the Prime Minister. (XL—22-4-70), 39.
- Methods of early detection of cancer in India. (XLI—11-5-70), 107-08.
- Naga Hostiles crossing over to east Pakistan for Military Training. (XXXVII—11-3-70), 139-40.
- Names suggested by selection Committee for Indian Institute of Public Administration. (XLI—18-5-70), 108.
- National mineral Policy. (XXXVIII—30-3-70), 149.
- Nationalisation of General Insurance. (XXXVI—23-2-70), 104.
- Naxalite activities in Delhi University. (XLI—15-5-70), 114-15.
- Need for more Air Services. (XL—1-5-70), 118.
- New House of the Prime Minister. (XL—27-4-70), 86-87.
- No possibility of an attack by China in 1970. (XXXIX—8-4-70), 109.
- Nonaligned meet at Doresal. m. (XXXVI—25-2-70), 85-86.

## PATODIA SHRI D. N.—Contd.

- Non-submission of records to Commission enquiring into Bharat Sewak Samaj Affairs. (XXXVII—12-3-70, 218-19.
- Non-utilisation of capacity of Durgapur Billet Mill. (XXXVII—10-70), 85-86.
- Notice for closure of steel companies in West Bengal and the effect on crash Export Plan. (XL—21-4-70), 110-11.
- Obital team to Assam Collieries to assess situation created there by C.P.M. (XXVIII—2-4-70), 43-44.
- Oil refinery at Sawai Madhopur in Rajasthan. (XXXVIII—30-3-70), 122.
- Okhla Pumping Station (Delhi). (XXXIX—13-4-70), 44-45.
- Opening of a Medical Expert to process drinking water supply in Delhi. (XL—27-4-70), 28-30.
- Opening Survey on introduction of Advertisements over T.V. (XL—23-4-70), 51-52.
- Opposition to full oil-based fertilizer plants. (XLI—11-5-70), 146-152.
- Outbreak of Maluria in Delhi. (XL—27-4-70), 163-64.
- PL-430 funds for Housing programmes. (XXXVI—23-2-70), 147-48.
- Pak President to discuss Kashmir with Soviet Leaders during his Tour to U.S.S.R. (XXXVI—25-2-70), 103.
- Pak Radio propaganda over incidents in India. (XXXVII—12-3-70), 58.
- Pak repression of Gorkhs. (XLI—13-5-70), 123.
- Pakistan entry into non-aligned summit at Dar-es-Salam. (XXXVI—25-2-70), 101-02.
- Pakistani boats operating in sunderban region of West Bengal. (XL—1-5-70), 36-37.
- Participation in Asian conference on Cambodia by nations involved in Indo-China problem. (XLI—20-5-70), 113.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 33-39.
- Plans for construction of Cochin Shipyard. (XLI—8-5-70), 91.
- Plan to utilise surplus water of rivers. (XLI—6-5-70), 40.

## PATODIA SHRI D. N.—Contd.

- Planning Commission committee on Unemployment. (XXXVII—5-3-70), 211-15.
- Plots to kill Prime Minister. (XXXVI—27-2-70), 161-62.
- Pollution of Water in Delhi by discharge of Industrial Effluent. (XXXIX—13-4-70), 153-54.
- Potato cultivation in Rajasthan. (XXXVII—5-3-70), 218-19.
- Prime Minister's visit to Madras in an I.A.F. plane. (XXXVI—25-2-70), 10i.
- Production Capacity of Heavy Engineering Corporation Ltd. (XXXVI—24-2-70), 72-74.
- Production in Bhilai Steel Plant. (XL—28-4-70), 101.
- Production of Nuclear weapons. (XXXIV—25-2-70), 83-84.
- Production of Steel. (XXXVII—17-3-70), 180.
- Productive and Unproductive loans given to Bihar. (XXXIX—20-4-70), 156.
- Professional courses in Delhi University. (XLI—8-5-70), 91.
- Progress made on Indo-Pak boundary demarcation. (XL—29-4-70), 43-44.
- Progress of rural electrification in Rajasthan. (XLI—20-5-70), 111-12.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Provision for pumping sets under Fourth Five Year Plan. (XLI—6-5-70), 61-62.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Purchase of ammonia from Iran. (XXXVII—16-3-70), 89.
- Purchase price of aircraft by IAC. (XL—24-4-70), 142.
- Radio Peace and Progress broadcasts against Jan Sangh and Swatantra Party. (XL—29-4-70), 120-21.
- Railway concession for dependent parents of Government employees. (XXXVIII—3-4-70), 125-26.
- Raising status of Indian Mission in Hanoi. (XXXVI—25-2-70), 87-88.
- Rajasthan Government's decision re. size of Cabinet. (XXXIX—10-4-70), 148.



**PATODIA, SHRI D. N.—Contd.**

- Reaction of Punjab Government towards setting up of a boundary commission. (XLI—15-5-70), 114.
- Recording of radio peace and progress broadcast by AIR. (XLI—7-5-70), 45-46.
- Reduction in production costs by public undertakings. (XXXVII—16-3-70), 88-89.
- Release of funds to Delhi Transport Undertaking. (XXXVII—9-3-70), 41.
- Removal of boundary pillars by Pakistan on Sylhet border. (XXXVIII—3-4-70), 84-85.
- Renaming of Surendranath Park in Calcutta as Lenin Park. (XLI—18-5-70), 193.
- Replacing of round meters fitted in Scooters by taxitype meters in Delhi. (XXXIX—10-4-70), 49.
- Report of Central Committee on Famine Stricken areas in Rajasthan. (XLI—18-5-70), 108.
- Report of Delhi University on college student's requirements of D.T.U. Transport Service in Delhi. (XXXVII—9-3-70), 136.
- Report of enquiry on suburban train accident near Parel, Bombay (Central Railway). (XL—21-4-70), 94-95.
- Reposting of Ambassador to Rabat. (XXXVII—18-3-70), 173.
- Resignation of Director, Central Food Technological Research Institute, Mysore. (XXXVI—27-2-70), 181-82.
- Resignation of Director, Regional Research Laboratory, Bhubaneswar. (XXXVIII—24-3-70), 220-22.
- Retaliatory action by foreign countries on Indian Cultural Mission closure issue. (XXXVIII—25-3-70), 111-12.
- Revenue of Mofussil railway stations near Calcutta. (XLI—19-5-70), 127.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Rice Development Council. (XXXVI—26-2-70), 77-79.
- Round Meters for Scooters and Taxi in Delhi. (XXXIX—10-4-70), 146.
- Rural Electrification schemes sanctioned by Rural Electrification Corporation. (XL—29-4-70), 73-74.

**PATODIA, SHRI D. N.—Contd.**

- STC to secure sub contracts for Indian firms for supplying engineering components to Europe. (XLI—13-5-70), 124.
- Scrapping of prohibition in Haryana. (XXXVIII—31-3-70), 64.
- Second Oil Refinery in Assam. (XXXVI—2-3-70), 132.
- Seizure of Gold in Delhi. (XXXVIII—30-3-70), 24.
- Setting up of a Commission for Allotment of Land to Landless persons. (XXXIX—9-4-70), 93.
- Setting up of a Raw Material's Bank. (XXVI—25-3-70), 60.
- Setting up of fertilizer complex near Haldia Refinery. (XXXVII—9-3-70), 29-31.
- Setting up of a Heavy Industries in Punjab. (XXXIX—7-4-70), 70.
- Setting up of Public Sector Undertaking in States. (XXXVII—18-3-70), 65-66.
- Setting up of rural growth centres. (XXXVII—12-3-70), 78-79.
- Setting up of Steel Mills abroad with foreign collaboration. (XXXVII—10-3-70), 170.
- Setting up of Steel Plants in Foreign Countries. (XXXVI—24-2-70), 59.
- Setting up of Ten Medical Colleges in the country by 1974. (XL—27-4-70), 153.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 7-19.
- Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 12-13.
- Shortage of power supply for industries in Punjab. (XLI—19-5-70), 125.
- Shortage of Scooters. (XXXVII—10-3-70), 170-72.
- Slow growth of Industry due to threat of Nationalisation. (XLI—12-5-70), 121.
- Soviet Warships and French Submarines deployed in Eastern Sector. (XLI—6-5-70), 136-37.
- Special Financial Assistance to States. (XXXVIII—30-3-70), 144.
- Spy-ring in Chandigarh. (XXXVI—7-2-70), 95-96.
- Steel outlay for the Fourth Five Year Plan. (XXXVI—24-2-70), 26-29.

## PATODIA, SHRI D. N. —Contd.

- Steps for less paper work on research regarding agricultural promotion work. (XXVIII—26-3-70), 196.
- Step to check rise in prices of foodgrains. (XXXVI—26-2-70), 114.
- Stock piling of military equipment required by Pakistan from Ghina in Gilgit. (XLI—13-5-70), 121.
- Study for utilisation of low cost energy for agriculture, industry and irrigation facilities. (XLI—6-3-70), 535-36.
- Study team for arid Areas of Rajasthan. (XXVI—26-2-70), 115.
- Supply of Coarse Foodgrains to Famine-stricken people of Rajasthan. (XXXVI—26-2-70), 113-14.
- Supply of iron ore to Japan. (XXXVIII—25-3-70), 112-13.
- Supply of natural gas from Ankleshwar of fields ONGC to Baroda Municipal Corporation. (XXXVII—16-3-70), 110-111.
- Supply of Refractories to Bokaro Steel Plant. (XXXVI—24-2-70), 158-59.
- Supply of sub-standard foodgrains to Lucknow defence depot. (XLI—7-3-70), 107.
- Supply of sub-standard quality of wheat by F.C.I. (XXXVII—5-3-70), 219-20.
- Supply of tractors by U.S.S.R. (XXXVII—4-3-70), 41-42.
- Supply of treated seeds to farmers. (XXXVII—12-3-70), 78.
- Survey of sale of fertilizers in coming ten years. (XLI—14-5-70), 96-97.
- Suspension of Indian Airlines Service due to sit-in-strike by employee. (XXXIX—10-4-70), 147.
- Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 14-15.
- Technical Personnel for new Steel Plants. (XLI—12-5-70), 120.
- Temples in East Pakistan alleged as Spy Centres according to Pakistan. (XL—22-4-70), 173.
- Three or four crops A-Year Programme for increasing Food Production. (XXXVII—5-3-70), 218.

## PATODIA, SHRI D. N. —Contd.

- Trade Agreement with Indonesia. (XXXVIII—25-3-70), 150-51.
- Trade relations with Nepal. (XXXVI—25-2-70), 84.
- Trade talks with Malaysia. (XXXVII—11-3-70), 141-42.
- Transfer of Farakka Barrages Administration to Defence Ministry. (XL—22-4-70), 174.
- Transshipment of Foodgrains to and Cattle from Famine Stricken Areas in Rajasthan. (XXXIX—7-4-70), 47-48.
- Uneconomic Railway lines. (XXXVI—21-2-70), 128-32.
- Unfounded allegations against directors of CSIR. (XLI—15-5-70), 115.
- Untraced Pak Nationals entering India on Visas. (XXXVIII—3-4-70), 105.
- Use of bagasse, hard wood, jute sticks, bamboo for manufacture of newsprint. (XXXVII—10-3-70), 172-73.
- Violation of Air space by Pakistan. (XXXIX—8-4-70), 162-63.
- Visit by Soviet Delegation to H.E.C. Ranchi. (XXXVI—24-2-07), 71-72.
- Visit by UAR Warship to Bombay. (XXXVIII—1-4-70), 157.
- Visit of World Bank Team to Western Railway. (XXXVI—3-3-70), 212-13.
- Wagon deal with Russia. (XXXVII—18-3-70), 110-11.
- Weeding out of political elements from West Bengal Administration. (XXXIX—17-4-70), 44.
- West German proposal to collaborate in TV expansion in India. (XXXIX—16-4-70), 31.
- Wild Life Tourism in India. (XXXVII—13-3-70), 30-42.
- Debates*
- Banking Companies (Acquisition and Transfer of Undertakings) Bill. (Consid. Cl.) (XXXVIII—24-3-70), 567-68, 594, 619-20, 629-30, 640.
- D.G. 1970-71—
- Min. Ind. Dev. & Internal Trade. (XX—XIX 14-4-70) 277-87.
- Economic and Social Problems of West Bengal. (Res.) (XLI—13-5-70), 287-93.

**PATODIA, SHRI N.—Contd.**

Finance Bill, 1970. Considered. (XLI—5-5-1970) 245-31. Considered. C.I. (XLI—6-5-1970), 202-310.

Meeting of Bengal Congress leaders with Prime Minister and Home Minister (C.A.). (XXXVII—16-3-70), 234-36.

Personal Explanation by. (XXXVIII—1-4-70), 171.

Proclamation re : West Bengal (Res.) (XXXVIII—30-3-70), 270-80.

Prorogation of J & K Legislature (C. A.) (XXXVII—17-7-70), 201-02.

Reported attack on French Consul-General and his wife (C.A.). (XXXVI—23-2-70), 229.

Reported continuance of Supply of Indus Water to Pakistan after expiry of Treaty. (C.A.). (XXXVIII—1-4-70), 162-63.

Reported decision of USSR to supply tanks to Pakistan (C.A.). (XXXIX—8-4-1970), 180-81.

Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C.S. I. R. (C.A.) (XI—29-4-70), 201-02.

West Bengal Budget, 1970-71 :

General Dis.

D. G. on Account (1970-71)

D.S.G. 1969-70

(XXXVIII—30-3-70), 270-80.

**POONACHA, SHRI C. M.:**

Railway Budget 1970-71—General—Discussion

(XXXVII—4-3-70), 293-98.

(XXXVII—5-3-70), 252-57, 259-66.

**PRADHANI, SHRI K. :**

D. G., 1970-71.

Deptt. Soc. Wel. (XL—29-4-70), 293-95.

**PRASAD, SHRI Y. A. :**

A.R.C. Report Regarding Management Practices of Indian Railways. (XXXVI—3-3-70), 41.

Abolition of Privy Purses. (XXXVI—27-2-70), 194-35.

Ad-hoc increase in employments of Air India Staff. (XXXIX—10-4-70), 183.

Agreements between educational and Cultural Organisations and U.N. E. S. C. O. (XXXVI—27-2-70), 48.

**PRASAD, SHRI Y. A.—Contd.**

Alleged Soviet interference in Indian Affairs. (XXXVII—4-3-79), 169.

Armed Training to 1500 rebel Nagas in China. (XXXVII—11-3-70), 100-101.

Asylum to Soviet Press officer disappeared from New Delhi. (XXXVII—11-3-70), 73.

Bilateral talks with Czechoslovakia and USA. (XXXVII—11-3-70), 186-87.

Burning of National Flag. (XXXVI—27-2-70), 104-05.

Ceiling on Urban Property. (XXXVI—23-3-70), 179-80.

Damage caused to railway property in Punjab and Haryana on Ghandigarh issue. (XXXVI—24-2-70), 82-83.

Delay in issue of Passports. (XXXVII—4-3-70), 45-46.

Development of Comprehensive National Centres for Handicapped persons. (XXXVII—17-3-70), 69-70.

Diamond rocks found near Manadi River at Hirakud (Orissa). (XXXVII—9-3-70), 270.

Discussion between Burmese Ambassador in India and Lt. Governor, Manipur. (XXXVII—11-3-70), 60.

Exchange of agricultural experts between Indian and Malaysia. (XXXVII—5-3-70), 171.

Export of Cereals. (XXXVII—5-3-70), 110-11.

Export of cloth to U.S.A. (XXXVII—4-3-70), 202.

Export of Engineering Goods to Japan. (XL—22-4-70), 111.

Export of Machine Tools by Hindustan Machine Tools Ltd. (XXXVI—3-3-70), 55-56.

Import of cotton from U.S.A. under PL-480. (XXXVII—4-3-70), 97.

Indo-Iranian talks on economic collaboration. (XXXVII—4-3-70), 81-82.

Indo-Nepal Talks. (XXXVII—4-3-70), 97-98.

Indo-Pak amity tied with settlement of Kashmir and Farakka issues. (XXXVI—4-3-70), 61-62.

Indo-Soviet Symposium on Flora. (XXXIX—10-4-70), 183.

Industrial Collaboration with Iran. (VII—18-3-70), 66.

## PRASAD, SHRI Y. A.—Contd.

Inquiry into Accident to Royal Nepal Airlines Aircraft. (XXXVII—9-3-70), 142.

Legislation for reservation of Vacancies in private and Public Sectors for Handicapped persons. (XXXVII—10-3-70), 109.

Nagas captured on return from China. (XXXVI—25-2-70), 42.

Pak President to discuss Kashmir with Soviet Leaders during his Tour to U. S. S. R. (XXXVI—25-2-70), 103.

Participation in Polish Fair. (XXXVII—4-3-70), 82-83.

Pay Increase to staff of Heavy Electricals, Bhopal. (XXXVI—3-3-70), 71.

Production of consumer goods in Public Sector. (XXXVI—3-3-70), 205-06.

Production of lubricating Oil at Public Sector Refineries. (XXXVII—9-3-70), 269.

Proposed Amalgamation of Ashoka, Janpath, Lodhi and Ranjit Hotels in New Delhi. (XXXVI—27-2-70), 119.

Purchases of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.

Reward to LIC Officers. (XXXIX—20-4-70), 223-24.

Sale of H.M.T. products to Boeing Aircraft Co. of U.S.A. (XXXVII—10-3-70), 216-17.

Scheme to supply tractors on Hire Basis to Farmers. (XXXVII—5-3-70), 59-60.

Setting up of the Central Housing Board/Housing Corporation. (XXXVI—2-3-70), 149-50.

Shantilal Shah Committee Report on pricing of Petroleum Products. (XXXVI—2-3-70), 57-58.

Shortage of wagons during fourth Plan. (XXXVII—10-3-70), 60-61.

Spy-ring in Ghandigarh. (XXXVI—27-2-70), 95-96.

Talks with Malaysia. (XXXVII—4-3-70), 199-200.

U.S. Aid to India. (XXXVI—2-3-70), 70-71.

War preparations by India as alleged by China. (XI—22-4-70), 85.

West Asia situation. (XXXVII—11-3-70), 60-61.

Work permits for Indians in Malaysia. (XXXVI—25-2-70), 123.

## PRASAD, SHRI Y. A.—Contd.

## Debates

Demands for Grants, 1970-71 :

Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—16-4-70), 194-98.

## PURI, DR. SURYA PRAKASH :

D. G., 1970-71 :

Min. Ed. & Y. S.

(XL—22-4-70), 280-86.

## Q

## QURESHI, SHRI MOHD. SHAFI :

D. G. 1970-71 :

Min. Steel & H. E. (XXXIX—20-4-70), 226—73.

## RAGHU RAMAIAH, SHRI :

## Debates

B. O. H. (XXXVI—27-2-70), 216-20, (XXXVII—13-3-70), 244, 248, 50 (XXXVIII—28-3-70), 3-4, (XL—1-5-70), 209, 214-15. (XLI—8-5-70), 169, 177-78, (13-5-70), 191-92, (15-5-70), 202-04.

Re. Interim Order of Madras High Court about Election Symbols. (XLI—5-5-70), 238-40.

## RAJ DEO SINGH, SHRI :

Allocation of funds to States for housing programmes. (XLI—11-5-70), 55-56.

Allotment of Unfit wagons for loading sugar. (XXXVI—3-3-70), 202-03.

Cases of seniority in railways struck down by High Courts/Supreme Court. (XXXVII—10-3-70), 204.

Central Engineering and Design Bureau of Hindustan Steel Limited. (XL—28-4-70), 162.

Conference of Chief Medical Officers of Railways. (XXXIX—14-4-70), 155.

Conference on Design, Fabrication and erection of Steel Structures held at Calcutta. (XI—28-4-70), 162.

Conversion of leave into salary. (XXXVI—2-3-70), 173-74.

Decision regarding scheme to benefit class III railway employees. (XXXVII—10-3-70), 203-04.

Development of Indian Electronics Industry. (XL—29-4-70), 187-88.

## RAJ DEO SINGH, SHRI—Contd.

- Excess Price charged by Dealers for Petro<sup>1</sup> mixed with Diesel from Tourists (XXXIX—29-4-70), 63.
- Explosion in cartridge factory in Bhogal, Delhi. (XXXVIII—3-4-70), 108-09.
- Fixation of seniority of Government employees. (XXXVIII—3-4-70), 109-10.
- Foreign aid and restrictions on trade with foreign countries. (XLI—18-5-70), 89.
- Formation of Scheme for Alternate Fuel in view of rise in Petroleum products consumption. (XXXIX—6-4-70), 200-01.
- Free diet to patients in railway Hospitals. (XXXVII—10-3-70), 205.
- Gazetted cadre for purchase organisation on Indian Railways. (XXXVII—10-3-70), 204-05.
- Grant of exploratory licence to oil India Ltd. over an additional area of Assam and NEFA. (XLI—1-5-70), 207-08.
- Grant of Honorarium and T. A. to certain employees of Divisional Accounts Office (Northern Railway), New Delhi. (XXXIX—14-4-70), 156.
- Holding of trade test for Pharmacists for confirmation in Indian Railways (XXXIX—14-4-70), 161.
- Implementation of orders in respect of Station Masters, Asstt. Station Masters and Guards etc. of Delhi Division (Northern Railway). (XXXIX—14-4-70), 158.
- India's mining industry. (XLI—11-5-70), 92-93.
- India's Steel Industry. (XLI—12-5-70), 94-95.
- Lowest percentage of Higher Grade Posts for Station Masters and Assistant Station Masters. (XXXVI—3-3-70), 199.
- Measures to improve Low Operations Efficiency of existing fertiliser plants (XXXIX—13-4-70), 82-85.
- Meeting of Indo-German chamber of Commerce in Bombay. (XLI—13-5-70), 89.
- National film archive in Delhi. (XXXIX—16-4-70); 68.
- Optional subjects in syllabus of I. A. S. Examination. (XXXIX—10-4-70), 161.
- PL-480 wheat imports. (XLI—7-5-70), 81-82.
- 10 point increase in D. A. of central Govt. Employees. (XXXIX—20-4-70), 225.

## RAJ DEO SINGH, SHRI—Contd.

- Plan to include Ganga and Ghaghara for commercial water transport. (XLI—8-5-70), 157.
- Procedure for selection to Class II post of Assistant Signal and Telecommunications Engineers on Northern Railways. (XLI—12-5-70), 183.
- Process for Production of Phosphatic fertilizers without using large quantity of Sulphur. (XLI—18-5-70), 207.
- Recommendation of estimates Committee to discontinue the practice of associating Ministry's representative at the time of interview of Departmental candidates by U. P. S. C. (XXXIX—10-4-70), 100.
- Recovery of dues from caterer at Palam airport. (XXXVIII—3-4-70), 110.
- Representation by Assistant Station Masters of Delhi Division against "Broken Duty Roster". (XXXVI—3-3-70), 200.
- Revision of commission on Petroleum products by Oil Companies. (XII—18-5-70), 212.
- Seniority of Station Masters and Assistant Station Masters (Northern Railway). (XXXVI—3-3-70), 200-01.
- Shortfall in expenditure on forests. (XLI—7-5-70), 55-56.
- Small car project. (XLI—21-4-70), 65-66.
- Starting of Gliding units in the country. (XLI—29-4-70), 54-55.
- Survey of agriculture farms and fruit orchards labour to bring them under purview of E. P. F. Act. (XLI—7-5-70), 52-53.
- Survey of breedi industry by EPF organisation. (XLI—7-5-70), 171.
- Suspension of orders regarding periodical transfer of Railway employees. (XXXVI—3-3-70), 201-02.
- The Dera Ismail Khan Cooperative House Building Society Ltd., Delhi. (XXXIX—20-4-70), 178.
- Total forest area and expenditure thereon. (XLI—7-5-70), 56-57.
- Universities not opting for compulsory N.C.C. Training. (XLI—29-4-70), 188.
- Wage revision of class III and IV employees of I. I. C. (XLI—11-5-70), 205-06.

**RAJ DEO SINGH, SHRI—Contd.***Debates*

D. G., 1970-71 :

Deptt. Social Welfare. (XL—30-4-70), 195-98.

D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 74-76.

Finance Bill, 1970:

Consid. (XLI—5-5-70), 198-205.

Consid. Cl. (XLI—5-5-70),

Reports of University Grants Commission (M) (XLI—13-5-70), 216-22.

Unemployment Problem (Res.). (XXXIX—7-4-70), 258-59.

University Grants Commission (Amendment) Bill, consid as passed by R. S. (XLI—13-5-70), 216-22.

**RAJA RAM, SHRI :***Debates*

Banking Companies (Acquisition and Transfer of Undertakings) Bill—(Consid. Cl.) (XXXVIII—24-3-70), 625-644.

Finance Bill, 1970 :

Consid. (XL—4-5-70), 283-89.

**RAJASH EKHARAN, SHRI :**

Appointment of a stenographer as Circle Rationing Officer and later as Asstt. Commissioner sales tax in Delhi. (XXXVIII—3-4-70), 86-87.

Transfer of a Delhi A. D. M. (XXXVIII—24-3-70), 200-01.

*Debates*

Foreign Aid (Maintenance of Account) Bill by Shri Kanwar Lal Gupta. (Consid.) (XXXVII—13-3-70), 322-23.

General Budget 1970-71 : General Discussion. (XXXVII—17-3-70), 313-314.

Matters under Rule 377. (XLI—20-5-70), 202-29.

Prorogation of J. &amp; K. Legislature. (St. (XXXVII—13-3-70), 352.

**RAJU SHRI D. B. :**

Branch Post-Offices in West Godavary District (Andhra Pradesh). (XXXVIII—26-3-70), 242.

Demands of workers of State Bank of India. Hyderabad. (XL—4-5-70), 208-09.

**RAJU, SHRI D. B.—Contd.**

Harmful effect of chemicals used in Jaggery. (XLI—11-5-70), 222-23.

Opening of a Branch Post Office at Chinapullern village of Bhima-Varam Taluq. West Godavary. (XXXVIII—26-3-70), 242-43.

**RAJU, DR. D. S. :***Debates*

Demands for Grants 1970-71:

Min. Defence. (XL—27-4-70), 310-26.

**RAJYA LAXMI, LALITA :**

Leave of absence. (XLI—20-5-70), 190.

**RAM CHARAN, SHRI :**

Accumulated stock of seeds of National seeds Corporation. (XXXVI—26-2-70), 197-98.

Acquiring of land by All India Radio. Aligarh for Staff quarters. (XXXVII—12-3-70), 116.

Activities of Y. M. C. A. and Christian Agency for social action. (XXXVII—9-3-70), 100.

Ad hoc increments to Engineers of Delhi Development Authority. (XXXVI—23-2-70), 163-64.

Ad hoc increments to Engineers of Delhi Development Authority. (XL—27-4-70), 165-67.

Alleged Corruption in sales Organisation of I. O. C. (XXXIX—13-4-70), 161-62.

Alleged rape of a Harijan Girl of Danapur (Patna). (XXXIX—17-4-70), 173-74.

Alleged Untouchability and Caste Discrimination in Ministry of Finance. (XXXIX—6-4-70), 103.

Allotment of Houses built by E. S. I. Corporation. (XL—30-4-70), 98.

Allotment of land to the Railway Board's Employees Cooperative Society in Delhi-Shahdara area. (XXXIX—13-4-70), 72-73.

Allotment of quarters to Scheduled castes out of the Reserved quota. (XXXVI—23-2-70), 162-63.

Allotment of shops to Scheduled Castes and Scheduled Tribes in Tel Bhawan Market, New Delhi. (XL—27-4-70), 164-65.

Appointment of a Committee for making land Reforms Laws on All India Basis. (XXXVI—26-2-70), 199-200.

## RAM CHARAN, SHRI—Contd.

- Appointment of trained Hindi Stenographers to the personal staff of Senior Officers of Home Ministry. (XL—1-5-70), 115-16.
- Assistance to Higher Secondary School Bailcheri, Garhwal (U.P.). (XLI—7-5-70), 89.
- C. I. A. Activities in India. (XXXVI—27-2-70), 168.
- Case-fire in Nagaland. (XXXVI—25-2-70), 86-89.
- Central grants to private educational institutions. (XL—24-4-70), 82.
- Conversion of D. M. S. into a Corporation. (XXXVI—26-2-70), 86-87.
- Criteria for Glazing the Verandahs of 'E' type Pandara Road Flats. (XXXVI—2-3-70), 130-31.
- Death/injury caused in Naga and Mizo Hills. (XXXVII—4-3-70), 67-68.
- Deputation of Departmental Officers to Expo. 70. (XXXVI—25-2-70), 41-42.
- Directive to the Co-operative House Building Societies in Delhi Shahdara area about enrolment of new Members. (XXXIX—13-4-70), 69-70.
- Discrimination in glazing of Vernadah of 'E' Type Flats at Pandara Road, New Delhi. (XXXVI—2-3-70), 131-32.
- Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 45.
- Enquiry against Birlas regarding agricultural land in their possession. (XXXVII—10-3-70), 189.
- Export of Gur. (XXXVII—5-3-70), 38.
- Export of Handloom Products. (XXXVI—25-2-70), 89.
- Filling up Class II and III posts in Food Corporation of India. (XXXVI—26-2-70), 197.
- Financial Aid to Scheduled Caste people for construction of houses. (XL—28-4-70), 83.
- Grants and loans to Cooperative Farming Organisation by the National Cooperative Development Corporation. (XXXVII—12-3-70), 117.
- Hindi Stenographers in Education Ministry. (XL—1-5-70), 14-15.
- Holding of examination for Hindi Stenographers by U. P. S. C. (XL—1-5-70), 119-20.

## RAM GHARAN, SHRI—Contd.

- Hospitality offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 18-25.
- Import of Cinema Carbons. (XXXVIII—24-3-70), 252-53.
- Increase in Income limit of parents for awarding scholarships to scheduled caste Students for Post-matric Classes. (XXXVII—10-3-70), 188-89.
- Increase in representation of scheduled castes and scheduled tribes in Delhi Administration. (XL—1-5-70), 20-21.
- Incorporation of price revision clause in the contract entered with Japan for export of iron ore. (XLI—20-5-70), 89-90.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 1-7.
- Khosla Committee's recommendations on working and constitution of Film Censor Board. (XXXVII—12-3-70), 53.
- Land allotted to Cooperative Societies for houses on other purposes in Delhi/ New Delhi. (XXXVI—16-3-70), 119.
- Landless unemployed (XL—23-4-70), 14-15.
- Liquidation of M/s Devidayal Tube Industries Ltd. Bombay. (XXXVI—24-2-70), 51-53.
- Living conditions of harijans in Delhi. (XLI—12-5-70), 16-17.
- Manhandling of Press Correspondents and photographers at Indraprastha Bhawan, New Delhi. (XXXVII—13-3-70), 114-15.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 20-21.
- Market rent charged from occupants of North and South Avenue flats, New Delhi. (XL—27-4-70), 167.
- Memorandum by Daily Passengers' Association, Delhi, Shahdara and Ghaziabad. (XLI—19-5-70), 15-16.
- Need for dispensaries in J. J. Colonies in Delhi. (XL—21-4-70), 8-9.
- Number of employees working in Central Schools. (XL—24-4-70), 83.
- Officer-oriented Scheme in Ministries. (XXXVII—13-3-70), 189-90.
- Pension to an Assistant of C. S. S. after retirement. (XXXVII—16-3-70), 118-19.
- Preet Nagar Co-operative House Building Society, Delhi. (XXXIX—13-4-70), 70-71.
- Preet Nagar Co-operative House Building Society, Delhi. (XXXIX—13-4-70), 71-72.

RAM CHARAN, SHRI—*Contd.*

- Price of cold drinks. (XLI—5-5-70), 85-86.
- Progress made in Hindi work in the Ministry. (XL—4-5-70), 112-13.
- Progress made in Installation of Transmitters (XLI—14-5-70), 116-17.
- Promotion of Class IV Employees in Ministry of Home Affairs. (XL—1-5-70), 20-22.
- Promotion of L. D. Cs. in Central Secretariat. (XXXVII—13-3-70), 190.
- Provision of terminal benefits at Hapur Station. (XXXVII—17-3-70), 142-43.
- Purchase of Milk powder by Delhi Milk Scheme. (XXXVII—12-3-70), 117-18.
- Recognition of Shiksha Shastri Degree by Delhi Administration. (XXXVII—13-3-70), 64.
- Recovery of live bombs between Habra and Ashoknagar road on railwayline (Eastern Railway). (XLI—19-5-70), 131.
- Recruitment by Delhi Development Authority. (XXXVI—23-2-70), 164-65.
- Recruitment of Clerks in Nationalised Banks. (XLI—18-5-70), 59.
- Recruitments to Border Security Force and number of S. C. & S. T. Persons in them. (XXXVI—27-2-70), 169.
- Recruitment to various posts of library and Chamber attendants etc. (XXXVI—23-2-70), 121.
- Refixation of seniority of Class I and Class II Officers of Central Water and Power Commission. (XL—29-4-70), 173-74.
- Rehabilitation of Harijan Refugees from East Pakistan in Assam. (XXXVI—26-2-70), 200-01.
- Removal / reinstatement of constables in Delhi armed police and Delhi police. (XXXVIII—3-4-70), 118-19.
- Reorganisation of Air Headquarters. (XL—29-4-70), 6-7.
- Reservation of Agencies in Indian Oil and its products for scheduled Castes. (XXXIX—13-4-70), 56.
- Reservation for S. C./S. T. employees in ordnance factories. (XLI—13-5-70), 165.
- Review of Policy to permit Pakistan Pilgrims to visit India. (XXXVII—18-3-70), 13.
- Revolvers brought by a Delhi Magistrate from U. K. (XXXVII—9-3-70), 285.
- Sanction for glazing of varandahs in 'E' Type Flats at Pandara Road, New Delhi. (XXXVI—2-3-70), 129.

RAM CHARAN, SHRI—*Contd.*

- Sarkar Committee's report on cowslaughter. (XXXVI—12-3-70), 31-46.
- Senior Investigators appointed in Statistical Department of Central Statistical Organization. (XL—22-4-70), 211.
- Seniority of permanent Government employees. (XLI—15-5-70), 107-08.
- Separate quota of houses for Lok Sabha and Rajya Sabha Secretariats. (XL—27-4-70), 37-38.
- S. C. and S. T. Candidates registered with Employment Exchanges in Delhi / New Delhi. (XL—23-4-70), 183-85.
- Shops for Scheduled Castes/ Scheduled Tribes. (XXXVI—23-2-70), 161-62.
- Special facilities to the Allottees of Pandara Road 'E' type Flats. (XXXVI—2-3-70), 128-29.
- Strictures passed by a Bombay Magistrate against the Director of Revenue Intelligence. (XXXVII—16-4-70), 35-36.
- Termination of services of temporary Government servants. (XXXVIII—3-4-70), 120-21.
- The Ministry of Works and Housing Cooperative House Building Society, Delhi. (XXXVII—9-3-70), 318.
- Under utilisation of capacity of I.L.F.C. Ranchi. (XLI—19-5-70), 48.
- U. S. Aid to India. (XXXVI—2-3-70), 70-71.
- Utilisation of fund meant for translation manuals literature. (XLI—8-5-70), 136.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Bank. (XXXIX—20-4-70), 19.
- Vishwa Dharma Sammelan held in Delhi. (XXXVI—27-2-70), 168.
- Debates*
- B. O. H. (XLI—3-5-70), 176, (15-5-70), 214.
- D. G. 1970-71 :
- Min. Irrigation and Power. (XXXIX—9-4-70), 232-36.
- Matters under Rule 377. (XLI—20-5-70), 202-29.
- Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C.A.) (XL—29-4-70), 203-05.
- RAM DHAN, SHRI :
- Allotment of land to the Railway Board's Employees Cooperative Society in Delhi-Shahdara area. (XXXIX—13-4-70), 72-73.



RAM DHAN, SHRI—*Contd.*

Directive to the Co-operative House Building Societies in Delhi Shahadra area about enrolment of new member. (XXXIX—13-4-70), 69-70.

Preet Nagar Co-operative House Building Society, Delhi. (XXXIX—13-4-70), 70-71.

Preet Nagar Co-operative House Building Society, Delhi. (XXXIX—13-4-70), 71-72.

## RAM KISHAN, SHRI :

Grants to States for Family Planning Programme. (XXXVII—9-3-70), 259.

## RAM SEWAK, SHRI :

*Debates*

Central Silk Board (Amendment) Bill: Consid. (XLI—20-5-70), 237-40.

Customs Tariff Bill :

Motion for reference to Select Committee. (XLI—20-5-70), 241-42.

D.G., 1970-71:

Min. Foreign Trade. (XXXIX—10-4-70), 267-74.

Tea (Amendment) Bill:

Consid. (XLI—20-5-70), 240-41.

## RAM SUBHAG SINGH, DR. :

Brahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVI I—1-4-70), 21.

Closure of Indian Business in Kenya (XXXVI—25-2-70), 26.

Creation of All-India Services. (XL—1-5-70), 11-12.

Demand for statchood for Union Territories. (XXXVIII—3-4-70), 9.

Hospitality Offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 21.

Indigenous production of tractors. (XLI—5-5-70), 30.

International conference held at London to study production and marketing of edible oils. (XXXVIII—26-8-70), 4.

Kashmir Commando Unit set in Pak-occupied Kashmir. (XXXVIII—25-8-70), 27.

Lottery scheme for providing houses. (XXXVII—16-3-70), 20.

RAM SUBHAG SINGH, DR.—*Contd.*

Prime Minister's assurances re additional Refining capacity and Petro-chemical Complex in Assam. (XXXIX—8-4-70), 34.

Radio Moscow campaign to boost Indian Communists. (XI—29-4-70), 18.

Siezure of Hashish meant for Smuggling into U.S.A. (XXXVII—16-3-70), 16.

Shifting of Barrel plant from Sewri to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 29.

Threat of closure of Howrah-Amta and Howrah Sheakhala Railways. (XXXVII—17-3-70), 6.

Use of C. R. P. and B. S. F. for suppression of Naxalites. (XI—1-5-70), 27.

*Debates*

Attempt on life of Shri Jyoti Basu. (XXXVIII—31-3-70), 156-58.

Beating of M. Ps. by Police and preventing them from coming to Parliament House. (Q.O.P.) (XXXIX—7-4-70), 191-94.

B.O.H. (XLI—13-5-70), 189-90.

Bye-election in Cheran Mahadevi Assembly Constitution of Tamil Nadu (St.) (XLI—5-5-70), 287,290.

Constitution (Amendment) Bill:

(Omission of article 314) by Shri Madhu Limaye Consid. (XXXIX—10-4-70), 307-08.

Earthquake in Gujarat near Ankleshwar Oilfields. (C.A.) (XXXVIII—25-2-70), 171.

Finance Bill, 1970 :

Int. (XXXVI—28-2-70), 1-2.

International Conference on production and marketing of edible oil: and rate (H. A. H. Dis.) (XXXIX—13-4-70), 338-41.

Manipur Budget, 1970-71. } (XXXVIII—  
D.S.G. (Manipur) 1969-70. } 25-2-70), 97.  
D.G. (Manipur) 1970-71 }

Medical attention given to persons injured in police Lathi charge on 6-4-70, (St.) (XXXIX—7-4-70), 207.

Obituary Reference :

(Death of Shri Jaipal Singh) (XXXVIII—20-3-70), 2-3.

(Death of Shri L. S. Bhatkar), (XXXVI—20-2-70), 33-34.

(Death of Shri M. K. Jinachandran). (XXXVI—20-2-70),

**RAM SUBHAG SINGH, DR.—Contd.****Obituary reference :**

(Death of Shri S. R. Rane). (XXXVI—20-2-70), 33-34.

**Personal explanation** hv. (XXXIX—7-4-70), 211-14.

**President's Address (M)** (XXXVI—25-2-70), 284-97.

**Publication of defamatory letter in the Hindustan Timere. Shri Madhu Limaye etc.** (XXXIX—20-4-70),

**Re: A Journment of Haryana Assembly.** (XXXVI—28-2-70), 3.

**Re. Interim order of Madras High Court about Election Symbols.** (XLI—5-5-70), 237-41.

**Re: Persons injured in Police Lathi Charge at Patel Chowk.** (XXXIX—8-4-70), 184-85.

**Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat.** (XL—28-4-70), 194-95.

**Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.)** (XL—28-4-70), 171.

**Reported ransacking of Gandhi Centre at Jalpaiguri University (C.A.)** (XXXIX—17-4-70), 203.

**Seating arrangement in the House.** (XXXVII—16-3-70), 245-47.

**Status of Netaji Subhas Chandra Bose (H.A.H.)** (XL—1-5-70), 365-67.

**Unemployment Problem (Res.)** (XXXVIII—3-4-70), 285-91, (XXXIX—17-4-70), 278-82.

**Use of force by the police against certain M. P. and others near Patel Chowk, New Delhi (A.M.)** (XXXIX—6-4-70), 230-34, 245-47, 316-18.

**RAM, SHRI T. ●:**

**D. G. 1970-71:**

**Deptt. Soc. Wel.** (XL—30-4-70), 193-200.

**RAMAMORTHY, SHRI S. P. :**

**Death of an Indian detainee in Colombo.** (XLI—13-5-70), 17.

**Disappearance of Soviet Embassy official in New Delhi.** (XXXVII—1-3-70), 193-94.

**Display in shops in Delhi of furs of animals whose killing is banned.** (XLI—7-5-70), 90.

**RAMAMURTI, SHRI P. :**

**Amendment of Indian Telegraphs Act.** (XXXVI—26-2-70), 218.

**Application for Telephone connection.** (XXXVII—5-3-70), 121.

**RAMAMURTI, SHRI P.—Contd**

**Application for Soda Ash Plant by companies other than Tata Chemicals.** (XXXVIII—30-3-70), 78

**Appointment of Third Pay Commission.** (XXXVI—23-2-70), 16-22.

**Central aid for settlement of repatriates in Tamil Nadu.** (XXXVII—5-3-70), 90-92.

**Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station.** (XXXVI—24-2-70), 77-78.

**Complaints received against Officials of Marmugao Port Trust.** (XXXIX—10-4-70), 173.

**Crisis in Textile Industry in Tamil Nadu.** (XXXVI—25-2-70), 59-60.

**Criteria for recognition of Trade Unions of Seamen.** (XXXVI—13-3-70), 45-46.

**Delay in import of mercury.** (XXXVI—25-2-70), 167.

**Demand by Tamil Nadu Government to provide for representation to States in Parliament on the basis of 1951 census.** (XL—21-4-70), 61.

**Dispute over recognition of national Union of Seamen, in Calcutta.** (XXXVII—13-3-70), 127.

**Dollar Counterfeit Case in Madras.** (XXXVII—13-3-70), 108.

**Effect on footwear Industry of putting National Bank of Lahore under Moratorium.** (XXXVII—9-3-70), 17-22.

**Formation of an Indian Medical and Health Service.** (XXXVIII—24-3-70), 100-01.

**Grant of leave to muster roll employees of Geological Survey of India.** (XXXVII—16-3-70), 130-31.

**Implementation of Coal Wage Board Recommendations in collieries in Korba Region.** (XXXVI—26-2-70), 57.

**Implementation of recommendations of Wage Board for Engineering Industry by States.** (XXXVII—12-3-70), 126.

**Import of cotton from Uganda and U.A.R.** (XXXVIII—1-4-70), 79.

**Inability of Indian Embassy in Italy to Supply Literature about India to Tourists** (XXXVI—27-2-70), 44-45.

**Increase in freight rates for oil tankers by Tanker Brokers Association.** (XXXIX—6-4-70), 198-99.

**Increase in trade handled by Tuticorin Port.** (XXXVII—13-3-70), 122.

## RAMAMURTI, SHRI P.—Contd.

- Judgement of Central Government Industrial Tribunal, Dhanbad regarding Industrial Disputes in closed undertakings. (XLI-14-5-70), 86-87.
- Losses by Sugar Factories in Tamil Nadu. (XXXVI—26-2-70), 63-64.
- Memorandum from the Central Government Pensioners' Association. (XXXVII—16-3-70), 45.
- Memorandum given by Residents of Joshinath to the Ex-Defence Minister and Prime Minister. (XXXVII—18-3-70), 97-98.
- Modernisation of TISCO (Jamshedpur). (XXXVII—10-3-70), 95-96.
- Political murders in West Bengal. (XXXVI—27-2-70), 85-87.
- Postings of Chief Producers (Regional Programme). (XL—23-4-70), 206-07.
- Promotion to clerks grade I in Northern railway Traffic Account Office Delhi Kishanganj. (XXXVII—10-3-70), 108-09.
- Propagation of Casteism over A. I. R. (XXXVII—5-3-70), 150-51.
- Protest by Mysore Government regarding increase in Steel prices. (XXXVI—3-3-70), 82.
- Refusal by a Scientist to accept Republic Day Award. (XXXVII—10-3-70), 72-73.
- Rejection of the recommendations made by the Textile Organisation Committee. (XXXIX—8-4-70), 114.
- Report of second wage Board for Sugar Industry. (XXXIX—9-4-70), 42.
- Reported libellous attack on India in a North Vietnam publication. (XXXVI—25-2-70), 8-12.
- Representation from Employees of Shakurbati S'ye, Delhi Division for appointment of Tughlakabad Shed (Northern Railway). (XXXIX—7-4-70), 75-76.
- Rise in prices of cotton. (XXXVI—25-2-70), 168-69.
- Rise in price of Steel. (XXXVI—24-2-70), 10-18.
- Seminar on "Agricultural Financing by Commercial Banks" held in Patna. (XL—27-4-70), 193-95.
- Shooting of workers of Integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.

## RAMAMURTI, SHRI P.—Contd.

- Shortage of drinking water for workers of Surakachar Collieries under N.C.D.C. (XXXVII—16-3-70), 129.
- Shortage of Trawlers and their manufacture. (XXXIX—9-4-70), 92.
- Suggestion regarding production of school text-books on All-India Basis. (XXXVII—9-3-70), 126.
- Supply of raw silk to Handloom Weavers in Tamil Nadu. (XXXIX—8-4-70), 85-86.
- Supply of tankers of Japanese ship yards. (XLI—15-5-70), 176.
- Taking over of closed Textile Mills. (XXXVII—4-3-70), 84-85.
- Tours of Director General, Indian Council of medical research in India and abroad. (XLI—11-5-70), 215-26.
- Use of PL-480 Funds for rural electrification Corporation. (XXXVII—11-3-70), 94.
- Engineering Design Talent. (XXXVII—13-3-70), 118-19.
- World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 20-25.
- Debates*
- AIR. coverage of C. P. I. (M) Members speeches in Lok Sabha. (XXXVIII—2-4-70), 194-95.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill: Consid. (XXXVIII—24-3-70), 441-50.
- Consid. cl. (XXXVIII—24-3-70), 662-63.
- Banking Companies (Acquisition and Transfer of Undertaking) Ordinance, 1970-(Res.) (XXXVIII—24-3-70), 441-50.
- General Budget, 1970-71, General Discussion. (XXXVII—16-3-70), 301-14.
- Obituary Reference (Death of Shri Jaipal Singh). (XXXVIII—20-3-70), 6.
- Prorogation of the Haryana Legislative Assembly (M) (XXXVII—4-3-70), 347-50.
- Revision of scales of pay and allowances of employees of Union Territories (Dis.) (XXXVII—17-3-70), 383.
- Right to Property (Res.) (XXXIX—17-4-70), 283-86, (XL—1-5-70), 317-22.
- Rate of Governors in the Recent Ministry Making in U. P. and Bihar (Dis.) (XXXVI—23-2-70), 349-51.
- Unemployment Problem (Res.) (XXXIX—17-4-70), 276-78.

## RAMANI, SHRI K. :

- Acquisition of land for precision instruments factory in Kerala. (XLI—12-5-70), 97-98.
- Activities of Hippies in Thekkady (Kerala). (XL—24-4-70), 170.
- AIR. Announcers. (XL—23-4-70), 205-06.
- Alleged favour shown to I B P. and ESSO by Indian Oil corporation. (XLI—18-5-70), 131.
- Alleged misbehaviour of A. I. R. Officers. (XXXVII—5-3-70), 106-07.
- Amendment of Constitutional provision regarding gap between two sessions of a State Assembly. (XXXVI—27-2-70), 57-58.
- Andaman Special Pay. (XXXVI—27-2-70), 43-44.
- Andhra-Tamil Nadu Boundary Dispute. (XXXIX—17-4-70), 47-48.
- Application for Soda Ash plant by companies other than Tata Chemicals. (XXXVIII—30-3-70), 78.
- Assistance given by Industrial Finance Corporation to one Industrial Group. (XXXVI—23-2-70), 29-32.
- Average run per hour of electric diesel and steam engine. (XLI—5-5-70), 8.
- Central aid for settlement of repatriates in Tamil Nadu. (XXXVII—5-3-70), 90-92.
- Closure of small scale industrial units in Tamil Nadu. (XLI—19-5-70), 167.
- Cloth Mills set up in foreign countries by Birla Group of Industries. (XXXVII—11-3-70), 85.
- Collection of premium by I.G.R.F. on Import of cotton. (XXXVII—18-3-70), 38-39.
- Companies violating ceiling on salaries of managing agents and Directors. (XXXVII—10-3-70), 87.
- Confirmation and promotion of former L. D. Cs. of Rehabilitation Department now working in Ministry of Defence. (XXXIX—3-4-70), 92-93.
- Construction of Pandar Punnampuzha Hydro Electric Project Scheme. (XLI—20-5-70), 160-61.
- Co-ordination of export trade. (XXXVI—25-2-70), 169.
- Crisis in Textile Industry in Tamil Nadu. (XXXVI—25-2-70), 59-60.

## RAMANI, SHRI K.—Contd.

- Demand by Tamil Nadu Government to provide for representation to States in Parliament on the basis of 1951 census. (XL—21-4-70), 61.
- Demands of Primary and Secondary School Teachers. (XXXIX—17-4-70), 17.
- Disparities in the wages of L. I. C. Workers. (XXXVI—23-2-70), 129-30.
- Dollar Counterfeit Case in Madras. (XXXVII—13-3-70), 108.
- Effect of Generation of Hydrogen Sulphide Gas on Staff working in Hydro Stations. (XXXIX—8-4-70), 17-19.
- Engineering Good. Exports. (XXXVII—18-3-70), 95-96.
- Entry of East African Indians in Britain. (XXXVII—11-3-70), 46-47.
- Espionage by U. S. A. in Indian Territorial Waters. (XXXVII—4-3-70), 68-69.
- Excise duty on tea. (XLI—20-5-70), 170.
- Export of Marine Products. (XXXIX—8-4-70), 95-96.
- Fall in Imports. (XLI—6-5-70), 7.
- Grants given by Indian Council of Social Science Research. (XXXVII—13-3-70), 123.
- Grant of Bonus to Coffee/Tea Board employees. (XXXVIII—25-3-70), 108.
- Grants to States for preparing and publishing Judgements of Supreme Court and High Court in Regional languages. (XXXVII—17-3-70), 25.
- Hindustan Housing Factory Ltd., New Delhi. (XXXIX—13-4-70), 85-86.
- Implementation of Engineering Wage Board recommendations. (XXXVII—12-3-70), 115-16.
- Implementation of second textile wage board recommendations in textile Mills taken over by National Textile Corporation. (XLI—14-5-70), 68-69.
- Import of fibre and rayon yarn. (XXXVII—11-3-70), 191-92.
- Import of cotton from Uganda and U.A.R. (XXXVIII—1-4-70), 79.
- Increase in freight rates for oil tankers by Tanker Brokers Association. (XXXIX—6-4-70), 198-99.
- Increase in the Salary of Lt. Governors of Union Territories. (XXXVII—9-3-70), 103.
- Increase in trade handled by Tuticorin Port. (XXXVII—13-3-70), 122.

**RAMANI, SHRI K.—Contd.**

- Industrial disputes in the country during 1969. (XXIX—9-4-70), 154-55.
- Irregularities in Promoting clerks grade I against 20 per cent graduate quota. (XXXVII—10-3-70), 113.
- Judgement of Central Government industrial tribunal, Dhanbad Regarding Industrial Disputes in closed undertakings. (XLI—14-5-70), 86-87.
- Living conditions of Hilly Tribes and Scheduled Tribes of Hilly areas (Tamil Nadu). (XLI—12-5-70), 80.
- Longer Working Hours for A. I. R. Class IV employees. (XXXVII—5-3-70), 105-06.
- Losses by Sugar Factories in Tamil Nadu. (XXXVI—26-2-70), 63-64.
- Low Production of Flasks. (XXXVII—4-3-70), 90.
- Machinery for co-ordination between various State Financial Corporation with Industrial Finance Corporation (XXXVI—23-2-70), 100-02.
- Merit scholarship examination for admission to Residential Public Schools (XXXVII—9-3-70), 213.
- Non-payment of increments to the non-gazetted staff of Civil Wings of Post and Telegraphs Department. (XXXIX—9-4-70), 152-53.
- Observance of Silence Hours to increase efficiency in offices of Railway Ministry. (XLI—5-5-70), 154.
- Promotion of clerks grade II in zonal traffic and general accounts seniority units. (XLI—5-5-70), 152.
- Promotion of clerks grade II in Traffic Accounts Office, Delhi (Northern Railway). (XXXVII—10-3-70), 100.
- Proposed relaxation in the terms of foreign collaboration. (XLI—19-5-70), 53-54.
- Protest by Mysore Government regarding increase in Steel Prices. (XXXVI—3-3-70), 82.
- Pulp Factory in Coimbatore District. (XXXIX—7-4-70), 105-06.
- Raising of debits against the stations by the Accounts Department. (XL—28-4-70), 132.
- Regularisation of Muster Roll Employees in Geological Survey of India. (XXXVII—16-3-70), 99.
- Rejection of the recommendations made by the Textile Organisation Committee. (XXXIX—8-4-70), 119.

**RAMANI, SHRI K.—Contd.**

- Report of Committee on Prevention of Pilferage of Drugs. (XL—27-4-70), 195-96.
- Report of Technical Committee on Hindustan Housing Factory. (XXXVII—9-3-70), 330.
- Resolutions adopted at the Third Conference of All India Ungraded Railway Accounts Staff Association. (XL—28-4-70), 133.
- Rise in prices of cotton. (XXXVI—25-2-70), 168-69.
- Rise in price of paper. (XXXVIII—31-3-70), 19.
- Sanction for Kadempared Hydro Electric Scheme, Coimbatore. (XLI—20-5-70), 165.
- Scheme to print low priced Text-books for Colleges. (XXXIX—17-4-70), 157.
- Secret reserves of Nationalised Banks. (XL—27-4-70), 50-51.
- Trade II Posts of Indian Radio. (XXXVII—12-3-70), 96.
- Settlement of Bonus issue in Kolar Gold Mines. (XXXVI—23-2-70), 82-83.
- Setting up of three coal based fertilizer plants. (XXXVII—16-3-70), 41-43.
- Shooting of Workers of integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.
- Shortage in supply of cotton to Textile Mills. (XXXVII—11-3-70), 190-91.
- Shortage of billets for re. rolling mills in Tamil Nadu. (XLI—12-5-70), 181.
- Shortage of Nylon powder in Small Scale Plastic Units. (XLI—12-5-70), 189.
- Shortage of pig Iron for Foundry Industry. (XXXVI—3-3-70), 30-31.
- Shortage of Trawlers and their manufacture. (XXXIX—9-4-70), 92.
- Small Scale Engineering Units in Coimbatore. (XLI—12-5-70), 191-92.
- Small Scale Industries. (XXXIX—7-4-70), 106.
- Special pay in Andaman and Nicobar Islands. (XXXVII—9-3-70), 119.
- Stoppage of work of nearer irrigation project, Coimbatore. (XLI—20-5-70), 164-65.
- Supervision of Nehru Unit of All India Radio Transcription Service. (XXXVII—12-3-70), 96-97.

**RAMANI, SHRI K.—Contd.**

Supply of raw silk to Handloom Weavers in Tamil Nadu. (XXXIX—8-4-70), 85-86.

Survey for Gold Lodes in Wynad Region and Nilgiris (Tamil Nadu). (XL—27-4-70), 196-97.

Taking over by Government of routes operated by private Civil Aviation Companies. (XXXVII—9-3-70), 212.

Tri-partite Committee on Automation. (XXXVI—26-2-70), 217.

Use of boats in feriyar lake. (XL—24-4-70), 171.

Utilization of water of Kundha Hydel storage by Tamil Nadu. (XLI—13-5-70), 186.

Working of the textile mills taken over by the national textile corporation in Tamil Nadu. (XLI—20-5-70), 54-55.

World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 20-25.

*Debates*

D.G., 1970-71:

Min. Defence. (XL—28-4-70), 205-12.

Essential Commodities (Amendment) Continuance Bill: Consid. as passed by R. S. (XXXVIII—31-3-70), 281-84.

Essential Commodities (Amendment) Continuance Ordinance. (Res.) (XXXVIII—31-3-70), 281-84.

Report of study team on prohibition (M). (XLI—7-5-70), 284-87.

Requisitioning and Acquisition of Immoveable Property (Amendment) Bill: Consid. (XXXVI—23-2-70), 295-96.

Telangana Problem. (Dis.) (XLI—18-5-70), 347-52.

**RAMASWAMY, SHRI K. S. :***Debates*

Reported Clash between State Armed Police and Security Staff of Durgapur Steel Plant (C.A.) (XL—27-4-70), 237-43.

Revision of Scales of Pay and Allowances of employees of the Union Territories. (St.) (XXXVII—11-3-70), 211-12.

**RAMJI RAM, SHRI :**

Allotment of plots by the Gujranwala house Building Co-operative society, Ltd. Delhi to its Members. (XXXVII—9-3-70), 26.

Composition of Delhi Telephone Advisory Committee. (XXXVI—26-2-70), 41-42.

Discrimination against Buddhists in Ladakh. (XXXVIII—3-4-70), 23.

**RAMJI RAM, SHRI—Contd.**

Grants to State for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 21.

Gujranwala House Building Co-operative Society, Delhi. (XXXVII—9-3-70), 267.

Outstanding amount of central taxes from Modi Industries and Mohan Nagar Industries. (XXXVII—16-3-70), 33-34.

Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70), 23.

The Gujranwala House Building Co-operative Society Delhi. (XXXVII—9-3-70), 266.

Water supply to Gangnabar and Bhakra Canal. (XLI—7-5-70), 30-34.

*Debates*

President's Address (M) (XXXVI—3-3-70), 314-20.

President's Awards for the Officials of Income Tax Department. (XXXVI—23-2-70), 182-83.

**RAM SHEKHAR PRASAD SINGH, SHRI :**

Complaints against contractor of refreshment room at Siwan Jn. (North Eastern Railways). (XLI—19-5-70), 68-69.

Editorial, of National Herald dated 20th March, 1970 on "Samachar Bharati". (XLI—14-5-70), 176-77.

Non-payment of rent to Railway for Plot No. 2 at Chupra Railway Station (North Eastern Railway). (XLI—12-5-70), 197-98.

Powers vested in officers to get Railway Land vacated from Unauthorised occupants. (XLI—12-5-70), 196-97.

Unauthorised occupation of land in Railway premises at Siwan Jn. and Mairwa Stations (North Eastern Railway). (XLI—19-5-70), 70-71.

*Debates*

Railway Budget, 1970-71- General Discussion. (XXXVII—9-3-70), 496-501.

**RAMA, SHRI M. B. :**

Oil Deposits in Ankleshwar Oil fields (XXXIX—13-4-70), 32.

**RANDHIR SINGH, SHRI :**

Abolition of special privileges enjoyed by I. C. S. Officers. (XXXVIII—3-4-70), 35-36.

## RANDHIR SINGH, SHRI—Contd.

- Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 15.
- Amendment to the representation of the People Act. (XLI—5-5-70), 4.
- Conference on Legal Aid held in New Delhi. (XL—28-4-70), 36.
- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.
- Directive issued to De-nationalised Banks by Reserve Bank of India. (XXXVII—9-3-70), 22-28.
- Discrimination against Buddhists in Ladakh. (XXXVIII—3-4-70), 22.
- Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 44.
- Export of Gur. (XXXVII—5-3-70), 37-38.
- Fall in the average yield of wheat. (XXXVII—5-3-70), 28-29.
- Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 19.
- Land ceiling in various States. (XLI—14-5-70), 14-17.
- Loss to Railway property due to violence. (XXXVI—3-3-70), 24.
- M P's memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 9.
- Muslim Ulemas' preaching against Family Planning. (XL—27-4-70), 13.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 46.
- Power generation in Bhakra. (XL—30-4-70), 31.
- Radio Moscow Campaign to boost Indian Communists. (XL—29-4-70), 20-21.
- Rehabilitation of persons displaced in 1965 Indo-Pak conflict from Taran Taran Border and Ferozpur District. (XXVIII—2-4-70), 23-26.
- Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 38-40.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 14-15.
- Sugar Policy. (XXXVI—26-2-70), 5-6.
- Utilisation of water on expiry of Canal water agreement with Paki. (XXXVII—18-3-70), 24.

## RANDHIR SINGH, SHRI—Contd.

## Debates

- A. I. R. coverage of C. P. I. (M) Members speeches in Lok Sabha. (XXXVIII—2-4-70), 195-96.
- Annual Reports of University Grants Commission. (M). (XLI—12-5-70) 238-47.
- B. O. H. (XXXVI—27-2-70), 219-20; (XL—1-5-70), 210; (XLI—15-5-70), 213-14.
- Banking Companies (Acquisition and Transfer of Undertakings.) Bill—Consid. (XXXVIII—24-3-70), 431-36.
- Banking Companies (Acquisition and Transfer of Undertakings.) Ordinance 1970-(Res.). (XXXVIII—24-3-70), 431-36.
- Constitution (Amendment) Bill :
- (Omission of Article 314) by Shri Madhu Limaye. Consid. (XXXIX—10-4-70), 293-98.
- Constitution (Amendment) Bill :
- (Amendment of article 164) by Shri P.K. Deo. Consid. (24-4-70), 267-73.
- Constitution (Amendment) Bill :
- (Amendment of articles 32 and 226) by Shri Tenneti Viswanathan. Consid. (XXXVI—27-2-70), 267-68.
- Delhi Police (H. A. H. Dis.) (XXXVI—25-2-70), 343-44.
- D. G., 1970-71 : Min. Defence. (XL—27-4-70), 381-90.
- Min. External Affairs. (XXXIX—8-4-70), 251.
- Min. F. A. & C. D. (XL—30-4-70), 253-59.
- Min. of H. A. (XXXVIII—2-4-70), 271-75.
- Min. of Irrigation and Power. (XXXIX—9-4-70), 269, 275-76.
- D. S. G. (General.) 1969-70. (XXXVIII—25-3-70), 251-55.
- D. S. G. (Railways), 1969-70 : (XXXVIII—28-3-70), 172.
- Essential Commodities (Amendment) Continuation Bill: Consid. as passed by R.S. (XXXVIII—31-3-70), 252-59.
- Essential Commodities (Amendment) Continuation Ordinance. (Res.) (XXXVIII—31-3-70), 252-59.
- Expert Committee on Tax Collection (H. A. H. Dis.) (XXXVI—2-3-70), 241.
- Foreign Aid (Maintenance of Account) Bill : by Shri Kunwar Lal Gupta, Consid. (XXXVII—13-3-70), 298-300.

**RANDHIR SINGH, SHRI—Contd.**

- Foreign Banks in India (H.A.H. Dis.) (XL—27-4-70), 428-29.
- Haryana and Punjab Agricultural Universities Bill: Consid. (XXXVIII—28-3-70), 194-98.
- Haryana and Punjab Agricultural Universities Ordinance (Res.) (XXXVIII—28-3-70), 194-98.
- Help to Food Corporation of India by nationalised banks. (H.A.H. Dis.) (XXXIX—17-4-70), 311-12, 319-21.
- India's reported offer of help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea. (C.A.) (XXXIX—6-4-70), 222.
- Manipur Budget 1970-71 } (XXXVIII—  
D.S.G. (Manipu)-1969-70 } 23-3-70), 312-17.  
D.G. (Manipu) 1970-71 }
- Maoist-Maharashtra Border Dispute, (C.A.). (XXXVI—2-3-70), 238, 245.
- Political development in Punjab. (St.) (XXXVIII—26-3-70), 279.
- President's Address (M) (XXXVI—26-2-70).
- Press Council (Amendments Bill): Motion to pass. (XXXVIII—30-3-70), 479-81.
- Prorogation of the Haryana Legislative Assembly (M). (XXXVII—4-3-70), 323-27.
- Prorogation of J. K. Legislature (C.A.). (XXXVII—17-3-70), 214-15.
- Re: Adjournment of Haryana Assembly. (XXXVI—2-3-70), 247-48; (3-3-70), 231.
- Re: Notice of Strike by DESU Workers. (XXXVII—10-3-70), 240.
- Re: Prorogation of Jammu and Kashmir Legislature. (XXXVII—16-3-70), 260-61.
- Report of study team on prohibition. (M). (XLI—7-5-70), 272-76.
- Reported decision of U. S. S. R. to supply tanks to Pakistan. (C.A.) (XXXIX—8-4-70), 176.
- Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.) (XL—28-4-70), 177-80.
- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation (C.A.) (XXXIX—10-4-70), 223.
- Requisitioning and Acquisition of Immovable Property. (Amendment) Bill: Consid. (XXXVI—23-2-70), 289-93.

**RANDHIR SINGH, SHRI—Contd.**

- Revision of scales of pay and allowances of employees of Union Territories (Dis.). (XXXVII—17-3-70), 385-86.
- Right to Property (Res.). (XL—1-5-70), 264-68.
- Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 366-72.
- Statue of Netaji Subhas Chandra Bose. (H.A.H. Dis.). (XL—4-5-70), 370-72.
- Unemployment Problem. (Res.) (XXXVIII—3-4-70), 308-13.
- Union duties of Excise (Distribution Amendment Bill: Consid. (XXXVI—24-2-70), 307-11.
- University Grants Commission (Amendment) Bill: Consid. as passed by R.S. (XLI—12-5-70), 238-47.
- Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 239-41, 266-70.
- Utilisation of PL-480 Funds. (H.A.H. Dis.) (XXXVIII—1-4-70), 312.
- Visit by West German Delegation of Businessmen and Financiers (H.A.H. Dis.) (XXXIX—10-4-70), 351.

**RANGA, SHRI :**

- Accord on Birla House. (XLI—20-5-70), 35.
- Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 17-18.
- Air-crash during Republic Day Plypast Rehearsal. (1970). (XXXVI—25-2-70), 18.
- Appointment of M/s Bastur and Co. as Consultants for proposed Steel Plant in the South. (XLI—12-5-70), 28-29.
- Archaeological Survey of India. (XXXIX—10-4-70), 19.
- Ban on use of L.S.D. medicine in India. (XL—27-4-70), 9.
- Clash between Indian Security Force and Rebel Nagas at Okha and Kohima. (XLI—5-5-70), 37-38.
- Closure of Indian Business in Kenya. (XXXVI—25-2-70), 23-24.
- Conference on Legal Aid held in New Delhi. (XL—28-4-70), 35.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 13.
- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.



RANGA, SHRI—*Contd.*

- Contract for Bokaro Steel Plant stage II. (XL—21-4-70), 21.
- Demand for Books declared obsolete in England. (XXXIX—7-4-70), 27-28.
- Death of an Indian detainee in Colombo. (XLI—13-5-70), 21.
- Discrimination against buddhists in Ladakh. (XXXVIII—3-4-70), 19-20.
- Enquiry commission for abolition of contract system in Coal Mines. (XXXVII—12-3-70), 11-12.
- Expressway from Daitari Mine to Paracep Fort. (XXXVI—27-2-70), 4.
- Export by Iron and Steel scrap Industry. (XXXVII—11-3-70), 7-9.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 18.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year. 1970-71. (XXXIX—13-4-70), 17-18.
- Fall in the Off-Take of fertilizer. (XXXVII—5-3-70), 15-19.
- Foreign Bank in India. (XXXVI—2-3-70), 16.
- Import of Edible Oils. (XXXVII—5-3-70), 5-6.
- Imposition of restriction on resale of tractors. (XXXVII—17-3-70), 28.
- Inability of sugar mills to crush sugar cane in North India. (XXXIX—16-4-70), 11-22.
- Increase in price of indigenous wheat in Delhi. (XLI—13-5-70), 37.
- Increase in Salaries of Judges of Supreme Court and high Courts and Reaction of State Government. (XL—24-4-70), 5.
- Labour Problems in Farakka Barrage Project. (XXXVII—18-3-70), 33.
- Land ceiling in various States. (XLI—14-5-70), 10-13.
- Manufacturing Co. Ltd. (XXXVII—17-3-70), 12.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 18.
- Market in Singapore for Indian goods. (XXXVIII—1-4-70), 4.
- Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 18-19.
- Mobile customs service for farmers in Punjab. (XXXVII—12-3-70) 23.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—20-3-70) 5-8.

RANGA, SHRI—*Contd.*

- Old Age Pension Scheme in Delhi. (LX—21-4-70), 6.
- Pending applications for issue of licence<sup>s</sup> for setting up Industries in Kerala State. (XXXIX—7-4-70), 7.
- Profits in Industries. (XLI—12-5-70), 5.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 10, 18-19.
- Railway accident between Agrapara and Sodpur stations (Eastern Railway). (XLI—5-5-70), 21.
- Recommendation of Commissioner for S/G and S/T Plugging of Loopholes in Agrarian Lane. (XL—23-4-70), 22.
- Recommendations of Sugar Inquiry Commission. (XL—23-4-70), 4.
- Rehabilitation of persons displaced in 1965 Indo-Pak. conflict from Taran Taran Border and Ferozepore District. (XXXVIII—2-4-70), 25.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco, Sugar. (XXXIX—6-4-70), 9.
- Reported libellous attack on India in a North Vietnam publications. (XXXVI—25-2-70).
- Sale of goods at Expo, 70 in Osaka (Japan). (XLI—13-5-70), 23.
- Sarkar Committee's report on cowslaughter. (XXXVII—12-3-70), 39.
- Seeking Co-operation of Non-Aligned Powers to contain war in Laos. (XL—22-4-70), 25-32.
- Seizure of Gold in Delhi. (XXXVIII—30-3-70), 26.
- Seizure of Hashish meant for smuggling into U. S. A. (XXXVII—16-3-70), 10-14.
- Sharing of expenditure incurred on Prime Minister's tour to Utter Pradesh. (XXXVI—27-2-70), 16.
- Shifting of Barrel plant from Sewri to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 25-27.
- Statement made by Chairman of Indian Banks-Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 17.
- Sugar Policy. (XXXVI—26-2-70), 4.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 44.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 19.
- Appropriation (Railways) Bill, 1970; Motion to pass. (XXXVIII—28-3-70), 147.
- B.O.H. (XLI—13-5-70), 189.

## RANGA, SHRI—Contd.

Beating by police of some M. Ps. and S.S.P. demonstrators on 6-4-70, (Matter under Rule 377). (XL—23-4-70), 320.

Bonus payment from Central Revenues for transportation of Fertilisers. (CA). (XXXIX—13-4-70), 218-31.

Communal disturbances in Maharashtra. (ST). (XLI—11-5-70), 254-55.

Facilities to the Leader of the Opposition. (XLI—14-5-70), 238-40.

Manipur Budget 1970-71 } (XXXVIII—  
D.S.G. (Manipur) 1969-70 } 25-3-70),  
D.G. Manipur 1970-71. } 297-99.

May Day Greetings to the workers of the World. (XL—1-5-70), 204-05.

North Eastern Council Bill: Motion to pass, as amended. (XLI—11-5-70), 321.

Obituary Reference: (Death of Shri Jaipal Singh). (XXXVIII—20-3-70), 3-4.

(Death of Shri L. S. Bhatkar). (XXXVI—20-2-70), 34-35.

(Death of Shri M. K. Jinachandran). (XXXVI—20-2-70), 34-35.

(Death of Shri S. R. Rane). (XXXVI—20-2-70), 31-35.

Personal Explanation by Member (Shri J. B. Kripalani). (XXXVII—5-3-70), 251-52.

Political development in Punjab. (St). (XXXVIII—23-3-70), 281-82.

President's Address (M). (XXXVI—25-2-70), 309-21.

Prorogation of the Haryana Legislative Assembly (M). (XXXVII—4-3-70), 334-39.

Re. Finance Bill, 1970. (XL—1-5-70), 234.

Re: position of Minister who is not a Member of either House: (XXXVIII—3-4-70), 3.

Reported firing on striking workers of Neyveli Lignite Corporation (C.A.). (XLI—6-5-70), 170-73.

Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (C.A.) (XXXVIII—10-3-71), 222-23.

Reported Mis-appropriation of money at the London Branch of the Central Bank of India. (C.A.) (XLI—19-5-70), 201-04.

Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 185.

## RANGA, SHRI—Contd.

Reported ransacking of Gandhi Centre at Jadavpur University. (C.A.) (XXXIX—17-4-70), 204-05, 208-09.

Reported Statement of the Minister of Foreign Trade. (C.A.) (XLI—18-5-70), 234-37.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill: (Consid.) (XXXVI—24-2-70), 263-62.

Resolution Re. Railway Convention Committee. (XLI—18-5-70), 277.

Right to Property. (Res.) (XL—1-5-70), 268-75.

Role of Governors in the recent Ministry-making in U. P. and Bihar. (Dis.) (XXXVI—23-2-70), 320-23.

Seating Arrangement in the House. (XXXVII—16-3-70), 246.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi. (A.M.) (XXXIX—6-4-70), 243-44, 247-52.

West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70, 339-43.

## RANJEET SINGH, SHRI :

Air crash during Republic Day Flypast Rehearsal (1970). (XXXVI—25-2-70), 18-19.

Alternate delegate to I. C. C. in Saigon. (XL—29-4-70), 57.

Aluminium shipping vessels. (XXXVII—11-3-70), 16-17.

Ammunition manufactured in Indian Ordnance Factories. (XLI—6-5-70), 125.

Anti-India Campaign by Pakistan in Arab Countries. (XXXIX—8-4-70), 23.

Attack on principals and teachers by students during annual examinations in various States. (XL—24-4-70), 37.

Book Entitled "Slender was the thread" by Lt. General L. P. Sen. (XXXVII—11-3-70), 159-60.

Building up of an Aircraft Factory by Pakistan in collaboration with U. S. S. R. (XXXVII—4-3-70), 134-35.

Built-up area of the unapproved colonies under D. D. A. (XLI—18-5-70), 23.

Chinese interference in Cambodian Affairs. (XLI—6-5-70), 17.

Clash between Indian Security Force and Rebel Nagas at China and Kohima (XLI—5-5-70), 39-40.

## RANJEET SINGH, SHRI—Contd.

- Enquiry regarding corruption cases in the department of defence production. (XLI—13-5-70), 138.
- Factories including ancillary units under Department of Defence Production. (XLI—6-5-70), 124-25.
- Family pension for dependants of a deceased Army Officer. (XXXVII—11-3-70), 89-91.
- Import of foreign liquor for consumption in Defence Forces Officers' Messes. (XL—29-4-70), 171-72.
- Import of foreign liquors for Defence Services. (XL—29-4-70), 170-71.
- Increase in Lawlessness in Kerala and West Bengal. (XXXVI—27-2-70), 142.
- Indo-Nepal talks. (XXXVI—25-2-70), 27-28.
- Labour unrest in ordnance factories. (XLI—13-5-70), 42.
- Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.
- Living conditions of Harijans in Delhi. (XLI—12-5-70), 12, 18-19.
- Manufacture of ammunition for competition shooting. (XLI—13-5-70), 136.
- Manufacture of Anti-Tank guided Missiles in India with Foreign Collaboration. (XL—29-4-70), 100.
- Manufacture of Anti-Tank guided Missiles by Pakistan. (XXXVII—18-3-70), 177.
- Manufacture of fighting planes in India. (XXXVII—18-3-70), 29.
- Meeting with the Chinese leaders at Kathmandu. (XXXVII—18-3-70), 188.
- MIG Complex. (XXXVII—11-3-70), 159.
- Muslim Conference at Rabat. (XXXVII—18-3-70), 194.
- Pakistan Army being equipped with Soviet Type A-K-Rifles. (XXXVII—4-3-70), 135.
- Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.
- Recognised Unions functioning in Defence Factories. (XLI—6-5-70), 126.
- Release of N.E.F.A. report by Government. (XL—29-4-70), 99.
- Release of servicemen every year. (XLI—20-5-70), 86-87.
- Reorganisation of Air Headquarters. (XL—29-4-70), 4-6.

## RANJEET SINGH, SHRI—Contd.

- Reported supply of Missiles by U. S. S. R. to Pakistan. (XXXVII—4-3-70), 143-44.
- Retirement benefits to Government Employees absorbed in public undertakings. (XL—27-4-70), 94-95.
- Riots in Siliguri. (XXXVI—27-2-70), 162-63.
- Supply of equipment to border roads organisation by M/s Delhi small scale industries after being black listed. (XLI—13-5-70), 137.
- Supply of Soviet Tanks to Pakistan. (XXXVII—4-3-70), 53.
- Use of Cordite as propellant for small arms Ammunition. (XLI—6-5-70), 37-38.
- Use of Cyclamates. (XXXVI—23-2-70), 131, 32.

*Debates*

- Air crash of Chief Test Pilot of Hindustan Aeronautics (Dis.). (XLI—12-6-70), 277-82.
- D. G., 1970-71.
- Min. Defence. (XL—28-4-70), 262-72.
- Min. E.A. External Affairs. (XXXIX—8-4-70), 254.
- Indian Soldiers (Litigation) Amendment Bill :  
Consid. (XLI—19-5-1970), 225-27.
- Medical Attention Given to Persons Injured in police lathi charge on 6th April, 1970 (St). (XXXIX—7-4-70), 200-01.
- Reported decision of U. S. S. R. to supply tanks to Pakistan (C. A.). (XXXIX—8-4-1970), 178-79.
- Reported plan of U. S. A. to sell tanks to Pakistan. (C. A.). (XXXVIII—3-4-70), 209-13.

## RAO, SHRI JAGANATH :

*Debates*

- Coal Mines (Conservation and Safety) Amendment Bill :  
Int. (XLI—11-5-70), 261-63.
- D. G., 1970-71 :
- Ministry of Industrial Development, Internal Trade and Company Affairs. (XXXIX—14-4-1970), 190-99.
- Reported firing on striking workers of Neyveli Lignite Corporation. (C. A.) (XLI—6-5-70), 163-78.

RAO, DR. K. L. :

*Debates*

D. G.—1970-71 :

Min. of Irrigation and Power. (XXXIX—9-4-1970), 257-75.

Earthquake in Gujarat near Ankleshwar Oilfields. (C. A.). (XXXVIII—25-3-70), 179.

Indo-Pak Talks on Eastern Rivers (St.). (XXXVII—5-3-70), 360-62.

Reported continuance of Supply of Indus Water to Pakistan after expiry of Treaty. (C. A.). (XXXVIII—1-4-70), 161-68.

Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (C. A.). (XXXVII—10-3-1970), 217-34.

Western Kosi Canal (Dis.). (XXXVII—10-3-1970), 352-53.

RAO, SHRI K. NARAYANA :

Chinese interference in Cambodian Affairs. (XLI—6-5-70), 18-19.

Directive issued to De-nationalised Banks by Reserve Bank of India. (XXXVII—9-3-70), 22-28.

Malpractices in transportation of fertiliser in Andhra Pradesh. (XLI—7-5-70), 11-12, 14-15.

New method of deep sea fishing at Mandapam and Alleppy, Cochin. (XLI—7-5-70), 5-6.

Reservation of items for Small Scale Sector. (XXXVI—3-3-70), 14-15.

Wild Life Tourism in India. (XXXVII—13-3-70), 34.

*Debates*

Constitution (Amendment) Bill (Amendment of article 164) by Shri P. K. Deo. Consid. (24-4-1970), 296-98.

Finance Bill, 1970 :

Consid. Cl. (XLI—6-5-70), 186-87.

Foreign Aid (Maintenance of Account) Bill—by Shri Kanwar Lal Gupta.

Consid. (XXXVII—13-3-1970), 297-98.

Joint Committee on Offices of Profit :

Motion recommending to R.S. to fill vacancy. (XXXIX—6-4-70), 326-27.

Re : Position of Minister who is not a Member of either House. (XXXVIII—3-4-70), 3.

ROO, SHRI K. NARAYANA—Contd.

Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (C. A.). (XXXVII—10-3-1970), 22-31.

Telengana Problem (Dis.). (XLI—18-5-70), 356-57.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A. M.). (XXXIX—6-4-70), 294-95.

RAO, SHRI RAMESHWAR :

Arrest of, (XL—29-4-70), 216-17.

RAO, SHRI THIRUMALA :

Ban on Export of Scrap (XLI—12-5-70), 21.

Creation of All-India Services. (XL—1-5-70), 12.

Demand for Books declared obsolete in England. (XXXIX—7-4-70), 26.

Farakka issue to be raised by Pakistan in U. N. O. (XLI—6-5-70), 23-24.

Iddikki Project. (XL—29-4-70), 29-30.

RAO, DR. V. K. R. V. :

Annual reports of University Grants Commission (M). (XLI—11-5-70), 327-30; (12-5-70), 205-22.

Closure of Banaras Hindu University (C. A.). (XXXVII—18-3-70), 197-201.

D. G., 1970-71 :

Min. Ed. & Y. S. (XL—22-4-70), 286-317.

India's participation in Commonwealth Games, 1970 (St.). (XLI—5-5-1970), 180-81.

Mithila University and Mithila Broadcasting Station (Dis.). (XXXVII—10-3-1970), 355-56.

Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M). (XLI—19-5-1970), 233-34, 317-30.

Reports of University Grants Commission. (M). (XLI—13-5-70), 277-94.

Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C. A.). (XL—29-4-70), 189-215.

University Grants Commission (Amendment) Bill :

**RAO, DR. V. K. R. V.—Contd.**

Consid., as passed by R. S. (XLI—11-5-70), 327-30; (12-5-70), 205-22; (13-5-70), 277-94; Consid. Cl. (XLI—15-5-70), 216-35; Motion to pass, as amended. (XLI—15-5-70), 245-55.

**RAO, SHRI V. NARASIMHA :**

Abolition of limit on Expenses on ration inmates of Social Welfare Institutions. (XXXVIII—24-3-70), 273-74.

Abolition of Octroi Duty. (XXXIX—17-4-70), 100-01.

Accumulation of Coal Stocks and Export thereof. (XXXIX—8-4-70), 66-67.

Action against I. O. C. official connected with placing of orders with Bharat Barrel and Drum Manufacturing Company. (XLI—11-5-70), 133-34.

Agro-Industrial Complex in U. P. (XXXVII—18-3-70), 91-92.

A. I. T. U. C. views on Wage Boards. (XXXVI—26-2-70), 156-57.

A. I. T. U. C. Views on Recommendations of Central Wage Board for Road Transport Industry. (XXXVIII—2-4-70), 36.

All India Released Emergency Commissioned Officer's Association. (XXXVI—25-2-70), 115-16.

Allegations of bribery and corrupt practices against certain officers of P. & T. Department. Rajasthan Circle. (XLI—23-4-70), 85-86.

Alleged Interference in the working of Travancore-Cochin Chemicals, Alwaye. (XXXVII—9-3-70), 386.

Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.

Andhra-Tamil Nadu Boundary Dispute. (XXXIX—17-4-70), 47-48.

Assault on Station Master and Cabinman of Majerhat Railway Station. (Sealdah Division of Eastern Railway). (XXXVIII—31-3-70), 111.

Assessment of needs of seeds. (XXVIII—2-4-70), 100-01.

Better medical facilities to the citizens. (XXXIX—13-4-70), 51.

Case of Goverdhan Das Soni versus Shri Nathu Ram Mirdha. (XLI—28-4-70), 77.

C. B. I. enquiry into corrupt practices by Welfare Institutions in Delhi. (XLI—21-4-70), 63-64.

Ceiling for famine relief in Rajasthan. (XXXIX—16-4-70), 41.

**RAO, SHRI V. NARASIMHA—Contd.**

Children's hospital in Rajasthan (XXXVI—23-2-70), 194-95.

Chief Electoral Officer's Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

Commonwealth Prime Minister's meeting to be held at Singapore. (XXXVIII—25-3-70), 113.

Concern over the appointment of Advocates as Judges of Delhi High Court. (XXXIX—17-4-70), 81-82.

Concern expressed by Indian Merchant Chamber over Revision of Administrative Ceilings on Managerial Remuneration. (XXXIX—7-4-70), 43-44.

Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.

Construction of a Market in Ashok Nagar, West Delhi. (XXXVII—13-3-70), 80-82.

Construction of more godowns by Food Corporation of India in Madhya Pradesh. (XXXVII—12-3-70), 166-67.

Creation of a separate Ministry of Justice to Deal with problems of judiciary and delays in courts. (XLI—15-5-70), 61.

Crop Insurance Scheme. (XLI—14-5-70), 54.

Custody of 350 railway wagons with port trust of Bombay. (XXXVIII—3-4-70), 99-100.

Decline in production in Rourkela Steel Plant. (XXXVII—17-3-70), 36-37.

Demand for abolition of upper house in Tamil Nadu. (XLI—19-5-70), 181.

Derailment of engine and a coach of Delhi bound Upper India Express between Dildar Nagar and Moghul Sarai (Eastern Railway). (XLI—12-5-70), 136-37.

Derailment of Katihar-bound goods train at Telta Station (Northeast Frontier Railway). (XXXVI—3-3-70), 144.

Development of refractory industry to meet shortage of fire bricks in small scale foundries. (XLI—19-5-70), 114.

Development of museums. (XLI—15-5-70), 141.

Display in shops in Delhi of furs of animals whose killing is banned. (XLI—7-3-70), 90.

District telephone link between Delhi-Madurai. (XXXVII—12-3-70), 124-25.

## RAO, SHRI V. NARASIMHA—Contd.

- Establishment of separate Councils for different foodgrains. (XXXVI—26-2-70), 155.
- Expansion of Medical facilities in rural areas. (XXXIX—13-4-70), 174.
- Expenditure on running of New-Offices of P. I. B. to be opened during fourth Five Year Plan. (XLI—14-5-70), 124.
- Export of roses. (XLI—20-5-70), 85.
- Expulsion of certain British Journalists from India. (XXXVI—26-2-70), 156.
- Facility to passengers at Dum Dum airport to walk straight from air conditioned gallery to aircraft. (XXXVIII—3-4-70), 122.
- Fire in South Block Basement. (XXXVIII—3-3-70), 144.
- Freedom fighters. (XL—24-4-70), 132.
- Funds for sinking tube-wells in famine stricken areas of Rajasthan. (XXXVII—12-3-70), 167.
- Goods Train Accident at level-crossing at Rupia. (XL—28-4-70), 88.
- Guidelines for selection of soil areas and terracing for storing rain water in dry regions. (XXXVII—5-3-70), 167.
- Help to Pakistan for Kurmafuli and Tista Projects. (XL—29-4-70), 121-22.
- Houses for Industrial workers in Public Sector Projects. (XXVIII—2-4-70), 65.
- Implementation of recommendations of Central Wage Board for road industry. (XXXVIII—26-3-70), 90.
- Import of raw materials of drugs through the State Trading Corporation. (XLI—20-6-70), 85-86.
- Incidence of crime in the country. (XXXVIII—24-3-70), 128-29.
- Income-tax on A. P. Scheduled Tribe Corporation Visakhapatnam. (XL—4-5-70), 144-45.
- Increase in cases of poisoning as a result of use of household insecticides. (XXXVI—23-2-70), 111.
- Increase in Medical examination fee by Doctors of L. I. G. (XL—27-4-70), 168.
- Increase in price of natural Gas Supplied to Namrup unit of fertilizer Corporation of India. (XLI—18-5-70), 137.
- Increase in Textile exports to U.S.A. (XXXVIII—1-4-70), 51.

## RAO, SHRI V. NARASIMHA—Contd.

- India's participation in Polish Fair. (XXXIX—8-4-70), 100.
- Indian Digest. (XL—23-4-70), 171-72.
- Indian scientists sent to Mexico to observe eclipse of the sun. (XL—24-4-70), 133.
- Installation of Computers to prevent avoidable Mortality. (XXXIX—20-4-70), 58-59.
- Intensive atricubural programme with foreign collaboration. (XXXVIII—26-3-70), 55.
- Introducing automation by L. I. C. in its Calcutta office. (XXXVII—9-3-70), 72.
- Invention of a Device to Obviate Damage due to Derailment. (XXXVI—24-2-70), 151-52.
- Invitation to Madam Binh of Provisional Revolutionary Government of Vietnam. (XXXVII—18-3-70), 177-78.
- Life Insurance Corporation Business during 1969. (XXXVII—9-3-70), 386.
- Loan from United States Export-Import Bank for a New Nylon Yarn Plant. (XXXIX—13-4-70), 87-88.
- Manufacture of Artificial Eyelashes (XXXVI—25-2-70), 115.
- Manufacture of cyclone Warning Radars by Bharat Electronics Ltd. (XXXVI—25-2-70), 114-15.
- Mass removal of Indians from Pretoria. (XXXVII—4-3-70), 183.
- Militant attitude of South Hall Indian Workers Association in London. (XXXVII—18-3-70), 92.
- Models of Mahatma Gandhi statue. (XXXVII—16-3-70), 44.
- Night study houses for students. (XXXIX—10-4-70), 92.
- No-tax Campaign in Ganga Nagar, Rajasthan. (XXXVII—13-3-70), 102-03.
- Observance of Bombay Bandh. (XXXIX—10-4-70), 175.
- 200-odd-room building in Chankyapuri, New Delhi. (XXXVII—13-3-70), 98.
- Per capita production of electricity in India and Ceylon. (XXXVIII—25-3-70), 68-69.
- Persons on Waiting List for Issue of Milk Tokens by D. M. S. (XL—23-4-70), 126.

## RAO, SHRI V. NARASIMHA—Contd.

- Post offices working at loss. (XXXVII—5-3-70), 165-66.
- Price Control on Bricks. (XXXVI—23-2-70), 43-44.
- Production of plastic cornea by A. I. I. M. S. (XL—4-5-70), 145-46.
- Propriety of State Lotteries. (XXXVI—13-3-70), 4-12.
- Protection of India's National bird. (XLI—14-5-70), 215-16.
- Protest by Y. S. Secretary of States on Cultural Centre Closure Issue. (XL—22-4-70), 121.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Punjab Government request for Remunerative prices of foodgrains and price freeze. (XXXIX—9-4-70), 121.
- Railway officials injured during recent agitation in Haryana and Punjab. (XXXVIII—31-3-70), 49.
- Raising of rate of interest of employees provident fund. (XXXVIII—26-3-70), 157-58.
- Recovery proceeding against Dr. Dharma Teja. (XXXVIII—3-4-70), 87-88.
- Re-organisation of Indian Railways into an Autonomous Corporation. (XXXVI—24-2-70), 150-51.
- Re-organisation of Oil and Natural Gas Commission. (XLI—18-5-70), 91.
- Reported libellous attack on India in a North Vietnam Publication. (XXXVI—25-2-70), 5-13.
- Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 5-16.
- Revision of food policy by Andhra Pradesh. (XXXVII—12-3-70), 94-95.
- Rise in prices of Batteries for Cars/Motor Cycles/Scooters. (XXXIX—7-4-70), 111-12.
- Scheme of 'Operation Flood' for Major Cities. (XXXVII—11-3-70), 72.
- Second campus and a separate University for correspondence courses in Delhi. (XXXVII—9-3-70), 180.
- Seminar on Contribution of Regional Cinema. (XLI—14-5-70), 125.
- Seniority list of Class I Technical officers in Roads Wing. (XLI—15-5-70), 165-66.

## RAO, SHRI V. NARASIMHA—Contd.

- Setting up of a call for looking into complaints and grievances of Scheduled Castes and Scheduled Tribes. (XLI—8-5-70), 54.
- Setting up of a Central Research Institute of Homoeopathy. (XL—27-4-70), 38-39.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of independent Department for working of Drug Control Administration. (XXXVI—23-2-70), 111-12.
- Setting up of a Laboratory to preclous stones and gems. (XXXVI—27-2-70), 58-59.
- Setting up of resin and turpentine factory in Himachal Pradesh. (XLI—19-5-70), 113-14.
- Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 7-9.
- S. T. C. Delegation to Nepal. (XXXVII—4-3-70) 134.
- S. T. C. to have periodical meetings with U. S. Representatives. (XXXVII—11-3-70), 114-15.
- Shortage of Compounders in C. G. H. S. Dispensaries, Delhi. (XL—4-5-70), 43.
- Shortage of steel for Engineering Industry. (XXXVII—17-3-70), 66-67.
- Statement by Chairman, Air India regarding development of Tourist Industry. (XXXVII—27-2-70), 78-79.
- Statutory protection to Small Scale Industries. (XXXVI—24-2-70), 152.
- Stoppage of payment of Over-time Allowance to P. & T. Employees after September, 1968 strike. (XL—23-4-70), 52-53.
- Study of "Tourism" in Universities. XXXVII—24-3-70) 161.
- Suggestion of Chief Election Commissioner Re. Disqualification of a Candidate. (XL—28-4-70), 19.
- Suggestion of Chief Election Commissioner regarding Enhancement of ceiling on Election Expenses. (XXXVI—3-3-70), 143-44.
- Survey of demands of Engineering goods for export to European Market. (XXXVIII—25-3-70), 83-84.
- Talks held in Delhi with Telegana Leaders. (XXXVII—9-3-70), 37.

RAO, SHRI V. NARASIMHA—*Contd.*

- Taking over of import of Crude Oil and Petroleum products. (XXXVI—23-2-70), 112.
- New House for the Prime Minister. (XL—27-4-70), 86-87.
- Theft of transformer of D.E.S.U. (XXXVII—11-3-70), 45-46.
- Tiger as "Protected Animal". (XXXVI—26-2-70), 179-80.
- Total prohibition in Delhi. (XLI—19-5-70), 81.
- Trips missed by D. T. U. BUSES. (XXXVI—27-2-70), 77.
- Visit by Danish Delegation. (XXXVII—9-3-70), 284.
- Visit by Hadjaz Railway Re-commissioning Board. (XXXVII—10-3-70), 56.
- Visit by West Germany's Reconstruction loan Corporation delegation to study India's Fertilizer Needs. (XXXVII—9-3-70), 294.
- Winding up of International control Commission in Cambodia. (XXXVI—25-2-70), 114.
- Work on 1971 census. (XXXVIII—24-3-70), 109-110.
- Write-off of tax arrears by Delhi Municipal Corporation. (XXXVII—9-3-70), 90.

## RAY, SHRI RABI :

- Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.
- Accord on Birla House. (XLI—20-5-70), 30, 33-34, 36-39.
- Acquiring of copyright from U.S.A. and U. K. for translation of books in India. (XLI—15-5-70), 132-33.
- A. R. C. Report regarding Management practices of Indian Railways. (XXXVI—3-5-70), 41.
- Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 20-23.
- Advice to unemployed youth to take up Trade Union Work. (XXXVIII—2-4-70), 119.
- Agreement for loan with Britain. (XXXIX—20-4-70), 133.
- Agreement with Czechoslovakia and Poland. (XXXVIII—1-4-70), 136.
- Allegations against VI Ps. in a Smuggling Case in Bombay. (XXXIX—20-4-70), 93-94.

RAY, SHRI RABI—*Contd.*

- Allotment of funds to agricultural befitance Corporation and Food Corporation under Fourth Plan. (XXXVII—5-3-70), 97.
- Allotment of funds to Madhya Pradesh for Scholarship to Adivasi Students. (XXXVII—17-3-70), 99.
- Amendment to the representation of the People Act. (XLI—5-5-70), 4-5.
- Ancillary Offices to foreign Missions. (XXXVII—4-3-70), 129-30.
- Appointment of M/s. Dastur and Co. as Consultants for proposed Steel Plants in the South. (XLI—12-5-70), 29.
- Appointment of Directors in Heavy Engineering Corporation, Ranchi. (XXXIX—14-4-70), 19-22.
- Appointment of organisations and agents by managing Directors consequent to abolition of managing agency system. (XL—21-4-70), 51.
- Appointment of Third Pay Commission. (XXXVI—23-2-70), 19-20.
- Assistance to various Institutions by U. S. Embassy in India. (XL—4-5-70), 53-54.
- Average run per hour of electric diesel and steam engine. (XLI—5-5-70), 8-9.
- Ban on further development of industries in Metropolitan towns. (XXXVIII—24-3-70), 349-50.
- Ban on issue of licences to Biv Business Houses. (XXXIX—7-4-70), 42-43.
- Best film award to the Damned at the Fourth International film festival. (XXXIX—16-4-70), 101.
- Bill on students' participation in policy making bodies of Central University. (XL—24-4-70), 44.
- Bringing of Rice Growing Areas under High-Yielding Varieties. (XXXIX—9-4-70), 94.
- Case registered by C. B. I. against Shri Ramnath Goenka. (XLI—12-5-70), 69-70.
- C. B. I. Inquiry against Zonal Manager of L. I. C., Delhi. (XXXIX—20-4-70), 132-33.
- Century Spinning and Manufacturing Co. Ltd. (XXXVII—17-3-70), 10-12.
- Change suggested in the Existing Laws on Cooperatives. (XXXVII—5-3-70), 44-45.



RAY, SHRI RABI—*Contd.*

- Chhoti Sadri Gold Case. (XL—1-5-70), 48-49.
- Closure of foreign cultural Centres in India. (XXXVII—4-3-70), 31.
- Code of conduct for Broadcast by State Authorities. (XXVIII—2-4-70), 87.
- Commission to enquire into charges against Birla House. (XXXVI—24-2-70), 95-96.
- Comparative Expenditure on Transportation of petrol, Diesel and Kerosene through pipelines. (XXXVII—9-3-70), 1-7.
- Connecting Paradeep port with National Highway No. 5. (XXXVIII—3-4-70), 49-50.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 16.
- Construction of Baitarani Barrage. (XXXVII—18-3-70), 28.
- Construction of small houses for Ministers. (XL—4-5-70), 11-12.
- Construction of staff quarters of Nilratan Sarkar Medical College, Calcutta. (XLI—11-5-70), 94.
- Conversion of All India Radio into a Corporation. (XXXVI—26-2-70), 118-19.
- Credit policy of Reserve Bank of India. (XXXIX—6-4-70), 170-71.
- Cut in water supply to all establishments of Posts and Telegraphs Department in Goa. (XXVIII—2-4-70), 118-19.
- Cuttack-Paradeep Rail Link. (XXXVI—24-2-70), 230.
- Decision of eighteenth meeting of national harbour board on modernisation of Indian ports. (XXXVIII—3-4-70), 145-46.
- Decision of U. P. Government to nationalise sugar industry. (XXXVIII—26-3-70), 136-37.
- Demand of Wheat Producing States to increase Procurement prices of Wheat. (XXXIX—9-4-70), 163-64.
- Deployment of Central Reserve Police in West Bengal. (XXXIX—10-4-70), 117.
- Development of national parks in the country. (XLI—15-5-70), 4.
- Development of Railway Lines in Orissa. (XL—28-4-70), 25.
- Direct Advances given to 'Small Man'. (XL—4-5-70), 186-87.

RAY, SHRI RABI—*Contd.*

- Disposal of funds allotted to States for welfare of Adivasis and Harijans. (XXXVII—10-3-70), 127-28.
- Dispute re. Emerald Extracted from Government Land in Udaipur District, Rajasthan. (XL—27-4-70), 186-87.
- Dividends payable to Burmah Oil Company by Oil India Ltd. (XXXIX—20-4-70), 133-34.
- Effect of Double Cropping on Land in Punjab. (XXXIX—9-4-70), 93-94.
- Enquiry against Birla group of companies. (XL—21-4-70), 128-29.
- Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 31.
- Entry of police into educational institutions in West Bengal. (XLI—8-5-70), 6.
- Establishment of export service agency and Industrial Raw Material Centre. (XLI—6-5-70), 99-100.
- Expenditure incurred on advertisements by Rourkela Steel Plant. (XXXVI—3-3-70), 165-66.
- Export of footwear by State Trading Corporation. (XLI—13-5-70), 140.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 13.
- Extension given to Expert Committee appointed to examine proposals for new pre-fabricated Housing factories. (XLI—18-5-70), 119.
- Fall in production of oilseeds. (XLI—7-5-70), 85-87.
- Fellowships for training of translators. (XLI—15-5-70), 34.
- Financial Assistance to Orissa Government. (XXXVIII—30-3-70), 145.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 14-20.
- Findings of C. B. I. Inquiry against D.C. 9 Company Representative and Capt. Hvilgol. (XXXVIII—24-3-70), 54.
- Findings of Shri P. D. Ojha as published in R. B. I. Bulletin and Government's reaction thereon. (XLI—11-5-70), 126-27.
- Firing on peasants by Jotedars in 24-Parganas district of West Bengal. (XLI—8-5-70), 81.
- Fishing Reform of Chauripur, Gopalpur & Paredeep in Orissa. (XXXVIII—26-3-70), 110-111.

RAY, SHRI RABI—*Contd.*

- Fixing up of criterion of credit worthiness. (XL—4-5-70), 188-89.
- Foreign consultancy service for underground railway in Calcutta. (XLI—19-6-70), 47.
- Frequent Calling of Army Personnel for calling Civil Disturbances. (XXXVII—18-3-70), 48-49.
- Fresh probe into the Death of Late Dr. Lohia. (XXXVI—23-2-70), 198-99.
- Functioning of Indo-Soviet Cultural Society in India. (XL—22-4-70), 75.
- Functions of Mineral Advisory Board and Coal Advisory Council. (XXXVI—2-3-70), 124-25.
- Funds for rural electrification Corporation. (XXXVII—4-3-70), 130.
- Future of Coal Gasification Plant, Hyderabad. (XXXVII—13-3-70), 171-72.
- Chari Committee's Recommendations on Operation of Coal Mines. (XXXIX—20-4-70), 43.
- Grants to States for translation of text books in different Indian Languages. (XXXVI—9-3-70), 182.
- Guidelines for Governors. (XXXIX—10-4-70), 39.
- Harassment to L. I. C. Employees in Rourkela. (XXXVI—2-3-70), 125.
- High Power Committee to prob into pollution in Jamuna Water at Okhla. (XXXIX—13-4-70), 92.
- Hoisting of a Red Flag on Tezpur Court building in Assam. (XXXIX—17-4-70), 4-5.
- I. A. S. and I. P. S. Results. (XXXVII—13-3-70), 171.
- Impact of abolition of 'P' Form on Tourism. (XXXVIII—24-3-70), 159.
- Implementation of National Labour Commission Recommendations. (XXXVI—26-2-70), 101-02.
- Implementation of the recommendations of aeronautics committee. (XLI—20-5-70), 122.
- Imposition of duty by U. K. on Cotton Textiles. (XXXVIII—25-3-70), 134-35.
- Increase in representation to Scheduled Castes and Scheduled Tribes in Government services. (XXXVIII—3-4-70), 151.

RAY, SHRI RABI—*Contd.*

- Increase in the Amount of Pension for Central Government employees. (XXXVIII—30-3-70), 145.
- Indo-Czech trade relations. (XXXVIII—1-4-70), 80.
- Inquiry into missing of Documents from Central Scientific Instruments Organisation, Chandigarh. (XXXVI—27-2-70), 129-30.
- Installation of cyclone warning Radar at Bhubaneswar. (XXXVIII—24-3-70), 183-84.
- Issue of licences for setting up of Industries in Orissa. (XXXVIII—24-3-70), 348-49.
- Issue of special medicines at Central Hospital, North Eastern Railway. (XXXIX—14-4-70), 1-7.
- Journals and magazines published by foreign embassies. (XXXVIII—26-3-70), 137-40.
- Judicial inquiry into Burdwan incident. (XL—24-4-70), 81.
- Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 21.
- Land ceiling in various States. (XLI—14-5-70), 19.
- Landless unemployed. (XL—23-4-70), 15.
- 'Lead Bank' scheme. (XLI—18-5-70), 4.
- Licences for setting up a jute Mill at Jagatpur. (XXXVIII—25-3-70), 77-78.
- Licence to Birlas for Building a fertilizer Factory in Goa. (XXXVI—23-2-70), 48.
- Living conditions of Harijans in Delhi. (XLI—12-5-70), 11-12.
- Loss to Railway property due to violence. (XXXVI—3-3-70), 24.
- Lottery Scheme for providing Houses. (XXXVII—16-3-70), 22-23.
- Malpractices in transportation of fertilizers in Andhra Pradesh. (XLI—7-5-70), 7-20.
- Meeting of Irrigation and Power Minister with Chief Ministers of Kerala and Tamil Nadu on Cauvery Waters. (XLI—13-5-70), 43.
- M. Ps. invited for Air Talks from different stations. (XXXVII—5-3-70), 115.
- M. Ps. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 16.
- Minor Ports in Orissa. (XXXVII—13-3-70), 170.

RAY, SHRI RABI—*Contd.*

- Misuse of rupee pattern Trade. (XXXVIII—25-3-70), 135-36.
- Mode of nomination to executive council<sup>8</sup> of national laboratories. (XLI—8-5-70), 80.
- Modernisation of laboratories of National Test House at Calcutta and Bombay. (XLI—18-5-70), 101.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 25.
- Naval centre near Chilka lake. (Orissa). (XXXVII—11-3-70), 172.
- Naxalites' attack on Calcutta Cinema Houses. (XXXVIII—26-3-70), 51.
- New Formula for entry of Kenyan Indians in U. K. (XXXIX—8-4-70), 90-91.
- Opinion sought from Law Ministry on issuing of Ordinance on Bank Nationalisation. (XXXVII—17-3-70), 44-45.
- Opposition to automation on Railways. (XLI—19-5-70), 3.
- Option by Hill Districts for Meghalaya. (XXXVIII—24-3-70), 158-59.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70), 21-27.
- Pak President's proposed meeting with Prime Minister. (XXXVIII—1-4-70), 12.
- Panel for nomination to executive council of national laboratories. (XLI—8-5-70), 80.
- Payment of Compensation for Shares in M/s Jessop and Company Ltd. (XL—28-4-70), 29.
- Percentage of rural electrification programme in Orissa. (XL—29-4-70), 114.
- Performance of selected Industries in Export performance. (XLI—6-5-70), 31-32.
- Permission for filing suit against Nawab of Rampur for partition of property. (XLI—15-5-70), 69-70.
- Personal Guarantees of Managing Directors insisted by financial Institution and Banks. (XXXVI—3-3-70), 164-65.
- Places developed as Tourist Centres in the Country. (XLI—12-5-70), 59.
- Project Report on Expansion of Bokaro Steel Plant. (XXXVIII—31-3-70), 47.

RAY, SHRI RABI—*Contd.*

- Proposal for undertaking research studies on Gandhian thought by Khadi and Village Industries Commission. (XLI—19-5-70), 124-25.
- Proposal re. dismemberment of C.S.I.R. (XXXIX—10-4-70), 115.
- Public Sector Projects in Orissa. (XXXVIII—30-3-70), 99.
- Purchase of tea estates in Assam by O. N. G. C. (XLI—11-5-70), 46.
- Raising Rhodesian Issue in U. N. O. (XXXVIII—1-4-70), 137.
- Recommendations of study team on improving production and competitiveness of Iron ore in world market. (XLI—11-5-70), 127-28.
- Recommendations of Sugar Inquiry Commission. (XL—23-4-70), 1-5.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Reduction in Wheat imports and increase in subsidy. (XL—30-4-70), 46.
- Refractories for Bokaro Steel Plant. (XX—XVII—10-3-70), 126.
- Regulation of Agreements by Managing Agents with Companies. (XXXVI—3-3-70), 165.
- Release of detenu on Expiry of preventive detention Act. (XXXVI—27-2-70), 22.
- Remarks about Tibet's Trade with India in a Text Books on Geography prescribed for Schools in Jammu. (XXXVII—13-3-70), 171.
- Removal of Ban on setting up of fresh production capacities in Industries. (XXXIX—7-4-70), 110-11.
- Remuneration to Managerial Heads. (XXXVI—3-3-70), 119.
- Reported libellous attack on India in a North Vietnam publication. (XXXVI—25-2-70), 12.]
- Reported Objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.
- Report to import substitution in Defence production. (XLI—20-5-70), 46.
- Review of policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 12-15.

RAY, SHRI RABI—*Contd.*

- Revision in the time schedule for the construction of Bokaro Steel Plant. (XXXVII—10-3-70), 127.
- Revision of agreement with national Iranian Oil Company for reduction in price of Daries crude. (XLI—18-5-70), 118.
- Revision of agreement with national Iranian oil company. (XLI—11-5-70), 127.
- Rise in price of Vanaspati. (XXXVI—26-2-70), 36.
- Rural Electrification Scheme for Backward Areas. (XL—22-4-70), 102.
- Sale of goods at Expo, 70 in Osaka (Japan). (XLI—13-5-70), 26.
- Sanskrit University at Puri. (XXXVI—27-2-70), 164-65.
- Sarkar Committee Report on C. S. I. R. (XXXIX—10-4-70), 185.
- Scheme for awarding scholarships to school boys in rural areas. (XLI—15-5-70), 132.
- Seizure of Hashish meant for smuggling into U. S. A. (XXXVII—16-3-70), 13-18.
- Self-sufficiency in Kerosene Oil. (XXXIX—6-4-70), 170.
- Seminars on film censorship held at Bombay, Calcutta and Delhi. (XXXIX—16-4-70), 37.
- Setting up of committee to examine problems of closed factories in West Bengal. (XL—28-4-70), 93.
- Setting up of Fertiliser Credit Guarantee Corporation to remove bottleneck in Fertiliser consumption. (XXVIII—2-4-70), 38-39.
- Setting up of Nettur Srinivas Rao Committee on Haldia-Barauni pipe line. (XL—27-4-70), 46-48.
- Setting up of Centres for teaching regional languages to teachers. (XXXVI—27-2-70), 169.
- Setting up of Coal-based fertilizer Plants at Talcher in Orissa and other parts of the country. (XXXVI—2-3-70), 41-42.
- Setting up of fertilizer plant by Birlas in Goa vis-a-vis Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.
- Setting up of Projects for the production of defence equipments. (XXXVII—18-3-70), 111.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 9.

RAY, SHRI RABI—*Contd.*

- Soviet Ambassador's visit to Bhubaneswar. (XXXVIII—1-4-70), 59.
- Soviet Embassy seeking permission to complete Cultural Centre at Trivendrum. (XXXVII—4-3-70), 50-51.
- Special Finance Commission for Backward States. (XXXVI—23-2-70), 197-98.
- Special Packing of Drugs supplied to Government-owned Hospitals. (XXXIX—6-4-70), 58.
- Starting of Industries in Public Sector for consumer goods. (XXXVII—17-3-70), 100.
- Statement made by Chairman H. S. I. on Social objectives of Public Sector Undertakings. (XXXVIII—31-3-70), 101.
- Statement of L. I. C. Chairman-Designate Regarding Change in Investment Outlook of L. I. C. (XXXVII—30-3-70), 31.
- Success of Industrial Relations Machinery. (XLI—14-5-70), 6.
- Sugar Policy. (XXXVI—26-2-70), 11-12.
- Supply of B-Twill Bags. (XLI—18-5-70) 102.
- Supply of Dal, Barley and Gram to the army. (XLI—1-5-70), 40-43.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 32.
- Supreme Court Judgment setting aside order of Calcutta High Court Quashing trial of Shri Bijayananda Patnayak. (XXXVIII—24-3-70), 350.
- Survey for oil Deposits in Orissa. (XXXVII—9-3-70), 65.
- Taking over of coal Gasification Plant by Ministry of Petroleum and Chemicals. (XXXVI—9-3-70), 370.
- Talks held in Delhi with Telengana Leaders. (XXXVII—9-3-70), 37.
- Talks with Afghan Prime Minister. (XXXVII—18-3-70), 111-72.
- Target and Self-sufficiency in Foodgrains. (XXXIX—9-4-70), 85-86.
- Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-2-70), 126.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.
- Union Education Minister's letter to Prime Minister Re. Mysore-Maharashtra border dispute. (XXXVIII—3-4-70), 103.

## RAY, SHRI RABI—Contd.

- Victimisation of Engineering workers of Jamshedpur. (XL—23-4-70), 90.
- Views of Coimbatore Research Institute regarding fixation of sugarcane prices. (XL—23-4-70) 105-06.
- Vigilance Body to prevent Corruption in Affairs of Nationalised Banks. (XXXIX—20-4-70), 15.
- Violation of provisions of Companies Act. (XLI—19-5-70), 124-25.
- Visit by M. M. T. C. Delegation to Japan. (XXXVII—11-3-70), 171-72.
- Visit by Soviet Delegation to H. E. C. Ranchi. (XXXVI—24-2-70), 71-72.
- Visit by the Chairman of M. M. T. C. to Japan. (XXXVII—18-3-70), 110.
- Visit of Indian delegation to Ceylon for discussion on Irrigation and Power projects. (XXXVII—11-3-70), 53-54.
- Wagon deal with Russia. (XXXVII—18-3-70), 110-11.
- Wagon deal with U. S. S. R. (XXXVI—25-2-70), 32.
- Withdrawal of strike notice by Calcutta Dock Workers. (XXXVII—12-3-70), 49-50.

*Debates*

- Amendment of convention of International Labour Organisation. (H.A.H. Dis.) (XXXVIII—3-4-70), 355-56.
- Application of Orissa Preventive Detention Act to Manipur by passing authority of Parliament. (C.A.) (XLI—8-5-70), 166-68.
- Attempt on life of Shri Jyoti Basu. (XXXVIII—31-3-70), 156-58.
- B. O. H. (XL—1-5-70), 209-10; (XLI—8-5-70), 175, 177-78; (15-5-70), 215-16.
- Banking Companies (Acquisition and Transfer of Undertaking) Bill: Consid. (XXXVII—18-3-70), 322-30; Consid. cl. (XXXVIII—24-3-70), 516, 18, 600-02, 617-19, 639-40, 661-62.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance. (Res.) (XXXVII—18-3-70), 322-30.
- Beating of M. Ps. by police and preventing them from coming to Parliament House. (Q.O.P.) (XXXIX—7-4-70), 191-192.
- Bogus payment from Central Revenues for transportation of Fertilisers. (C.A.) (XXXIX—13-4-70), 225-29.

## RAY, SHRI RABI—Contd.

- Closure of Indian Business in Kenya. (H.A.H. Dis.) (XXXVII—16-3-70), 361-63.
- Constitution (Amendment) Bill: (*Amendment of article 164*) by Shri P. K. Deo. Consid. (XL—24-4-70), 273-77; (XLI—8-5-70), 264.
- D. G., 1970-71 :
- Min. External Affairs. (XXXIX—8-4-70), 252, 256.
- Min. Foreign Trade. (XXXIX—10-4-70), 261-62.
- Min. Steel & H. E. (XXXIX—20-4-70) 291-300.
- Election to the Bihar Legislative Council. (C.A.) (XL—24-4-70), 184-87.
- Foreign Banks in India. (H.A.H. Dis.) (XL—27-4-70), 429-30.
- Hippies in Delhi. (H.A.H. Dis.) (XXXIX—8-4-70), 312-13, 316.
- Matters under Rule 377. (XLI—20-5-70), 202-29.
- May Day Greetings to the workers of the World. (XL—1-5-70), 204.
- Medical Attention given to persons injured in police lathi charge on 6th April, 1970. (St.) (XXXIX—7-4-70), 194-96, 200, 208.
- Obituary Reference: (Death of Shri L. S. Bhatkar). (XXXVI—20-2-70), 37.
- (Death of Shri M. K. Jinachandran). (XXXVI—20-2-70), 37.
- (Death of Shri S. R. Rane). (XXXVI—20-2-70), 37.
- Opening of Branches of Nationalised Banks in Bihar. (H.A.H. Dis.) (XLI—13-5-70), 306-07.
- Personal Explanation by Shri K. K. Shah. (XL—4-5-70), 264.
- Personal Explanation by Shri S. K. Patil. (XXXVII—17-3-70), 222-23.
- Persons reported missing from among demonstrators of 5th April, 1970. (St.) (XXXIX—10-4-70), 280.
- Petroleum (Amendment) Bill: Consid. (XLI—7-5-70), 199.
- President's Address (M). (XXXVI—26-2-70), 341-48.
- Publication of a defamatory letter in the Hindustan Times re. Shri Madhu Limaye etc. (XXXIX—20-4-70), 248-50.
- Re. Interim Order of Madras High Court about Election Symbols. (XLI—5-5-70), 240-41.

**RAY, SHRI RABI—Contd.**

Re. Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-70), 184,188-89, 192.

Re: position of Minister who is not a Member of either House. (XXXVIII—3-4-70), 1-6.

Reported clash over forcible occupation of land in West Bengal. (C.A.) (XLI—5-5-70), 169.

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants. (C.A.) (XL—4-5-70), 249.

Reported Libellous Attack on India in a North Vietnam Publication. (H.A.H.Dis.) (XL—1-5-70), 330-31.

Reported Naxalite activities in Assam. (C.A.) (XXXIX—9-4-70), 173,179.

Reported plan of U. S. A. to sell tanks to Pakistan. (C.A.) (XXXVIII—3-4-70), 213-15.

Reported ransacking of Gandhi Centre at Jadavpur University. (C.A.) (XXXIX—17-4-70), 195,198,206.

Resolution Re. Railway Convention. Committee. (XLI—18-5-70), 277-78.

Shortage of Houses in Urban areas. (H.A.H. Dis.) (XXXVII—9-3-70), 588-90.

Telangana Problem. (Dis.) (XLI—18-5-70), 343-47.

Unemployment Problem. (Res.) (XXXVIII—3-4-70), 329-34.

Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi. (A.M.) (XXXIX—6-4-70), 229,233, 239-40.

Visit by West German Delegation of Businessmen and Financiers (H.A.H. Dis.) (XXXIX—10-4-70), 348-49, 352,354-55.

**REDDY, SHRI G. S.**

Expenditure for power generation scheme under Naga junasagar Project. (XL—29-4-70),160-61.

Export of tobacco. (XL—29-4-70), 172-73.

Musi Project. (XL—29-4-70), 160.

Pochampad Project. (XLI—6-5-70), 82.

*Debates*

D. G., 1970-71:

Deptt. Soc. Wel. (XL—30-4-70),198-200.

Telangana Problem. (Dis.) (XLI—18-5-70), 309-14.

**REDDY, SHRI ESWARA :**

Accounts and Reports of Super Bazar New Delhi. (XXXVII—5-3-70), 135.

Aid by World Bank for irrigation projects of Andhra Pradesh. (XL—4-5-70), 229.

Amendment to Monopolies and Restrictive Trade Practices Act. (XXXVI—3-3-70), 162.

Arrears of Income Tax. (XXXVI—2-3-70), 91-93.

Ashoka Multi-purpose Co-operative Society (XXXVI—26-2-70), 91.

Category-wise staff position in the Civil Aviation Department. (XXXIX—17-4-70), 185-86.

Ceiling on Urban Property. (XXXVI—23-2-70), 179-80.

Cement Factory at Yarraguntla (Andhra Pradesh). (XXXVIII—24-3-70), 382-83.

C. B. I. enquiry against former I. G., Andhra Pradesh. (XXXVIII—24-3-70), 210-11.

Chanda Committee recommendation on A. I. R. Artistes. (XXVIII—2-4-70), 167-68.

Confirmation of workers under Eastern Railway Headquarters. (XLI—5-5-70), 156-57.

Crisis in Handloom industry. (XLI—13-5-70), 60.

Demand for use of Wheel Barrows with Rubber Tyres at Amritsar Railway Station. (XXXVIII—24-3-70), 383-84.

Dependence of Industries on Bank Credit (XXXVI—2-3-70), 62-63.

Establishment of Mineral Resources through Geological Survey in Rayal-seema District of Andhra Pradesh. (XL—27-4-70), 231-32.

Examination of Housing Schemes. (XXXVII—9-3-70), 375.

Exploitation of Agrigundala Mines in Andhra Pradesh. (XXXIX—20-4-70), 170-71.

Facilities for Amritsar and Chandigarh stations (Northern Railway). (XXXVIII—24-3-70), 386-89.

Feature Film 'Five Past Five'. (XXXVI—26-2-70), 28.

Festival advance. (XLI—11-5-70),165-66.

Handloom finance corporation. (XLI—13-5-70), 61.

Imposition of Tax on Urban Property. (XXXVI—2-3-70), 36.

REDDY, SHRI ESWARA—*Contd.*

- Loss suffered by Super Bazar, New Delhi. (XXXVII—5-3-70), 134-35.
- Maharashtra-Mysore Border Dispute. (XXXVI—27-2-70), 69-70.
- Managing Committee, Super Bazar, New Delhi. (XXXVII—5-3-70), 135-36.
- Murder of Gate-keeper at Gate No. 11 between Hagtanalā and Sangrana Sahib Railway Station. (XXXVIII—24-3-70), 384.
- Non-payment of Scholarship to Political Sufferers. (XXXIX—10-4-70), 179.
- Permanent absorption of casual labourers against permanent vacancies in Locomotive Works, Charbagh, Lucknow (Northern Railway). (XLI—5-5-70), 157.
- Policy of Decontrol and De-licensing. (XXXVI—3-3-70), 162-63.
- Posts of radio operators and radio technicians (Selection Grade) in Department of Civil Aviation. (XLI—15-5-70), 66-67.
- Preparation Maps of Hard Rock areas of Southern region by Geological Survey of India. (XL—27-4-70), 232-33.
- Production capacity of new Steel Plants at Salem, Visakhapatnam and Hospet. (XLI—12-5-70), 87-88.
- Pulivendala (Andhra Pradesh) Project report. (XLI—13-5-70), 62.
- Recruitment Rules for posts under Social Welfare Department. (XXXVI—24-2-70), 46-47.
- Reduction of Expenditure on Govt. Institutions, Officials and Ministers. (XXXVI—23-2-70), 199.
- Release of Dr. T. Mascarenhas from the Portuguese Jail. (XXXVI—25-2-70), 77-78.
- Rent of sweetmeat stalls in III Class waiting halls and on platforms in Baroda Division (Western Railway). (XL—28-4-70), 164.
- Restoration of holidays and uniform facilities to Class IV Staff (Sweepers, Bhicties) on Eastern Railway. (XLI—5-5-70), 156.
- Rise in prices of dyestuff essential for handloom industry. (XLI—13-5-70), 175.
- Scheme for rural electrification of Andhra Pradesh. (XXXVIII—25-3-70), 90-01.
- Setting up of a Corporation for Agniguntala Lead mines in Andhra Pradesh. (XL—27-4-70), 231.

REDDY, SHRI ESWARA—*Concltd.*

- Setting up of four Regional Institute of Languages. (XXXVI—27-2-70), 92-93
- Setting up of public sector industries in Gujarat during 1970-71. (XLI—20-5-70), 57-58.
- Staff quarters of Airports. (XXXIX—17-4-70), 186.
- Study of the production and marketing Techniques of other countries. (XXXVI—25-2-70), 30.
- Shortage of Funds for the purchase of medicines in Govt. Dispensaries. (XXXVI—2-3-70), 185-86.
- Supply of raw materials and yarn. (XLI—13-5-70), 176.
- Telephone Bills outstanding against the former Finance Minister, Shri Morarji Desai. (XXXVIII—2-4-70), 160.
- Terms and conditions of transfer of various Departments by Super Bazar. (XLI—14-5-70), 192-94.
- Value of shares of Private Concerns held by Nationalised Banks, L. I. C. and Unit Trust. (XXXIX—20-4-70), 209-11.
- Withdrawal of Indian Wireless Operators from Nepal. (XXXVI—25-2-70), 65-66.

*Debates*

- President's Address, (M) (XXXVI—3-3-70), 311-14.

## REDDY, SHRI M.N. :

- "Backawat Tribunal" on Krishna Godavari Inter-State River Water Disputes. (XXXIX—8-4-70), 164-65.
- Closure of U. S. Reading Room in Hyderabad. (XXXIX—8-4-70), 165-66.
- Expenditure on Expo-70 Exhibition in Japan. (XXXIX—8-4-70), 105-06.
- Frequent failure of Telephone Exchanges in certain districts of Andhra Pradesh. (XLI—14-5-70), 190.
- Graduates of Patna Medical College, Patna found unfit in U. K. (XXXIX—20-4-70), 105-06.
- Linking of Major Rivers of India to solve problems of drought. (XXXIX—8-4-70), 166-67.
- Progress of construction of Automatic Telephone Exchange at Nizamabad (Andhra Pradesh). (XLI—14-5-70), 188-89.
- Proposal for enquiry by C. B. I. for Import of RS-09 Tractors from East German without previous test. (XLI—14-5-70), 189-90.

**REDDY, SHRI M. N.—Contd.**

Recognition of Kakathiya Medical College, Warangal (A.P.) (XXXIX—13-4-70), 184-85.

Statutory Sanction for functioning of C.B.I (XXXIX—10-4-70), 162.

Telengana problem. (XLI—15-5-70), 48-52.

Widening of under-bridge in Nizamabad Town (Andhra Pradesh). (XLI—12-5-70), 178.

*Debates*

Citizenship (Amendment) Bill, 1970 (Amendment of section 9, 10 and substitution of new section 10-A) : Int. (XXXVI—27-2-70), 259.

Reported Statement of the Minister of Foreign Trade (C.A.) : (XLI—18-5-70), 239-40.

Telengana Problems (Dis.) (XLI—18-5-70), 293-300.

**REDDY, SHRI P. ANTONY :***Debates*

D. G. 1970-71:

Min. Ed. & Y. S. (XXXIX—20-4-70), 353-65.

**REDDY, SHRI RAGHUNATHA:***Debates*

D. G., 1970-71:

Min. Industrial Development, Internal Trade and Company Affairs. (XXXIX—16-4-70), 216-22.

Essential Commodities (Amendment) Continuance Bill :

Consid. as passed by R. S. (XXXVIII—31-3-70), 245, 47, 287-89.

Consid. cl. (XXXVIII—31-3-70), 295.

Motion to pass. (XXXVIII—31-3-70), 301.

Essential Commodities (Amendment) Continuance Ordinance (Res.) (XXXVIII—31-3-70), 245-47, 287-89.

**REDDY, SHRIMATI SUDHA V:**

Aid to Welfare Institutions. (XL—21-4-70), 166.

Allotment of Free Radio Transistors to States. (XL—23-4-70), 190.

Assistance to Mysore during Five Year Plan. (XXXII—20-4-70), 205.

Centres of training courses on tourism. (XL—24-4-70), 145.

Compulsory Insurance for Industrial Workers. (XL—23-4-70), 190-91.

**REDDY, SHRIMATI SUDHA V.—Contd.**

Development of a New variety of Soyabean in Japan. (XL—23-4-70), 190-91.

Diplomatic and trade relations with foreign countries. (XL—29-4-70), 163-64.

Duties of Doctors working on the Family Planning. Side. (XXXIX—20-4-70), 203-04.

F. C. I.'s scheme for Training Unemployed Graduates to marketing Agricultural Inputs. (XXXIX—20-4-70), 204-05.

Financial aid given to Scheduled Tribes students. (XL—21-4-70), 166-67.

Grant to aided Colleges by U. G. C. (XL—1-5-70), 41.

Opposition to Seeds Corporation as Certification Agency. (XL—23-4-70), 63-64.

Policy of Rationalisation for Public Undertakings. (XXXIX—20-4-70), 203.

Power for Various projects in Fourth Five Year Plan. (XL—29-4-70), 104.

Public sector Undertakings in Backward areas of Mysore State. (XL—29-4-70), 79-80.

Supervisors for Nepali and Tibet Languages in A. I. R. (XL—3-4-70), 190.

Unemployed engineers seeking employment in foreign countries. (XL—24-4-70), 40.

U. S. investment in India. (XL—29-4-70), 164-65.

*Debates*

Leave of absence. (XLI—20-5-70), 190.

**REDDY, SHRI SURENDER :**

Medium Project on Munera River in Warangal District of Andhra Pradesh. (XL—22-4-70), 67.

Voluntary Retirement Scheme. (XXXIX—10-4-70), 57.

*Debates*

Arrest of, (XL—29-4-70), 216-17.

**ROHTAGI, SMT. SUSHILA :**

Attack on principals and teachers by students during annual examinations in various States. (XL—24-4-70), 38.

Circulation of currency. (XLI—11-5-70) 11, 12.

Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 18.

Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 5-6.



**ROHTAGI, SMT. SUSHILA—Contd.**

Land ceiling in Various States. (XLI—14-5-70), 21.

Places developed as Tourist Centres in the country. (XLI—12-5-70), 40.

Proposal to transfer border roads organisation to State Governments. (XLI—20-5-70), 156.

Use of C. R. P. and B. S. F. for suppression of Naxalities. (XI—1-3-70), 26.

Wing of Calcutta Museum occupied by civil defence department. (XLI—8-5-70), 151.

World Bank's assistance to Madras for Development of Metropolitan areas. (XXXVI—2-3-70), 23-24.

*Debates*

Finance Bill, 1970: Consid. (XL—4-5-70), 289-93.

Reported plan of U. S. A. to sell tanks to Pakistan. (C.A.) (XXXVIII—3-4-70), 216-18.

West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70), 352-56.

**ROY, SHRI BISHWANATH :**

Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 17.

Alleged irregularities in Delhi Cooperative Tea House Limited. (XLI—7-5-70), 25.

Balia Bariya Bandh. (XLI—6-5-70), 28.

Criterion for Promotion from the Rank of Lt. Colonel to Colonel. (XL—29-4-70), 175-76.

Demand for Books declared obsolete in England. (XXXIX—7-4-70), 28-29.

Export trade during 1969-70. (XXXVIII—1-4-70), 24.

Inability of sugar mills to crush sugar cane in North India. (XXXIX—16-4-70), 11-22.

International conference held at London to study production and marketing of edible oils. (XXXVIII—26-3-70), 4.

Places developed as Tourist Centres in the Country. (XLI—12-5-70), 60.

Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—20-4-70), 24.

*Debates*

Press Council (Amendment) Bill: Consid. as passed by R. S. (XXXVIII—30-3-70), 422-26.

**ROY, SHRIMATI UMA:**

Haldia Refinery Project. (XI—27-4-70), 138-40.

*Debates*

Proclamation re. West Bengal (Res.) (XXXVIII—30-3-70), 315-18.

West Bengal Budget, 1970-71: Genral Dis. D. G. on Account (1970-71) D.S.G. 1969-70. (XXXVIII—30-3-70), 315-18.

**S****SABOO, SHRI SHRI GOPAL :**

AIR Motor Drivers Association (XXXVIII—26-3-70), 112-13.

All India seniority list of E. P. F. Organisation Employees. (XLI—14-5-70), 174-75.

Alleged favouritism in Dandakaranya Project. (XXXIX—16-4-70), 100.

Construction of Guna-Maksi railway line (XL—21-4-70), 32-33.

Dandakaranya Project. (XXXIX—16-4-70), 68.

Export of pig Fats. (XXXVIII—1-4-70), 117.

Fast Trains on Delhi-Howrah Route. (XXXIX—7-4-70), 35-36.

Furniture for servants quarters of M.Ps. (XXXIX—20-4-70), 121-22.

Hindi work in Government Offices. (XXXIX—10-4-70), 144.

Import of Edible Oils. (XXXVII—5-3-70), 9.

Import of soyabean oil under PL-480 agreement. (XXXVII—12-3-70), 201-02.

Incidents of violence in West Bengal. (XXXVIII—3-4-70), 144.

Increase in price of Edible Oils. (XXXVII—5-3-70), 156-57.

Increase in volume of work in Directorate of Estates. (XLI—18-5-70), 87.

Interest on loans received from States. (XXXVIII—30-3-70), 45.

Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—24-3-70), 212-13.

Murder of Shri Baldev Singh. (XXXVIII—3-4-70), 146.

Naxalites' attack on Calcutta Cinema Houses. (XXXVIII—26-3-70), 51.

Naxalite centre on Nagaland border. (XXXVIII—3-4-70), 38.

Need for traffic signals and pedestrian crossings in Fourth Avenue, Lodi Colony, New Delhi. (XXXVIII—3-4-70), 117-18.

SABOO, SHRI SHRI GOPAL—*Contd.*

Pahari Dhiraj Co-operative House Building Society, Delhi. (XXXVII—12-3-70), 178-79.

Post Offices and Sub-Post Offices in Kanpur District. (XL—23-4-70), 130-32.

Posts of Senior Personal Assistants in Central Secretariat Stenographers' Service. (XXXIX—17-4-70), 169-70.

Provision of ceiling fans in servants quarters of M Ps. flats in North and South Avenues, New Delhi. (XXXIX—20-4-70), 119-20.

Recovery of Arms and ammunition in West Bengal, Rajasthan and Jammu and Kashmir. (XXXIX—17-4-70), 104-05.

Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 25-31.

Refusal by certain persons to become Chairman of the proposed Third Pay Commission. (XXXVIII—30-3-70), 48.

Re-instatement of P. & T. Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXXVIII—2-4-70), 2-16.

Reversions and Retrenchments in Dandakaranya Project. (XXXIX—9-4-70), 91-92.

Rupce trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.

Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 31-46.

Seizure of Gold in Bombay. (XXXIX—6-4-70), 160-61.

Separate Roster and Select List for S. C. and S. T. Employees of U. P. Regional Office of E. P. F. Organisation. (XLI—14-5-70), 175-76.

Setting up of New Ordnance Factories during 1970-71. (XXXVIII—1-4-70), 118.

Shortage of Oil for Manufacturing Soap (XXXVII—9-3-70), 430.

Suggestion by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800 Crores, to States with A Low Per Capita Income. (XXXIX—8-4-70), 80-81.

Surplus staff in Dandakaranya Project. (XXXIX—16-4-70), 5-11.

Temporary sweepers, Beldars in Parliament Works Division. (XXXIX—20-4-70), 120-21.

Utilisation of services of officers managing the Government Estates. (XLI—18-5-70), 85.

SABOO, SHRI SHRI GOPAL—*Concl'd.*

Violation of Indian Airspace by Pakistan Planes. (XXXIX—8-4-70), 167.

## SADHU RAM, SHRI :

Orders placed by Railways with D. G. S. & D. in 1969. (XXXVII—10-3-70), 205-06.

Refixation of seniority of class I & II officers of C. W. P. C. (XL—29-4-70), 173-74.

*Debates*

D. G. 1970-71:

Deptt. Soc. Wel. (XL—30-4-70), 191-95.

D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 31-35.

President's Address (M) (XXXVI—2-3-70), 316-21.

## SAIGAL, SHRI A. S. :

Abolition of special privileges enjoyed by I. C. S. Officers. (XXXVIII—3-4-70), 33.

Allocation of iron and steel to Madhya Pradesh. (XXXVII—17-3-70), 187.

Allotment of land to group IV cooperative house building societies, Shahdara (Delhi). (XLI—11-5-70), 217-18.

Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 3.

Classification of cooperative house building societies in Delhi. (XXXVII—16-3-70), 198.

Contract with Japan for Ore Export (XXXIX—17-4-70), 38-39.

Cooperative House-Building Societies in Shahdara, Delhi. (XXXVI—23-2-70), 112-14.

Execution of Mortgage Deed for grant of loan by I. I. C. to Madhya Pradesh Electricity Board. (XL—27-4-70), 51.

Expansion of Tele-communication Service in Collaboration with Japan. (XXVIII—2-4-70), 18.

Living conditions of Harijans in Delhi. (XLI—12-5-70), 15.

Mining Operations of Captive Jat Raj Seam of Korba by N. G. D. C. (XL—27-4-70), 201-02.

Negotiations with Singapore Govt. for rebuilding I. N. A. Martyr's Memorial (XXXVIII—25-3-70), 12-13.

Order of Priority Allotted to three Coal-Based Fertilizer Plants. (XXXVIII—30-3-70), 38.

**SAIGAL, SHRI A. S.—Contd.**

Registration of Federation or other Joint Bodies of Cooperative Societies. (XL—27-4-70), 198.

Regularisation of unauthorised colonies in Shahdara (Delhi). (XLI—11-5-70), 216.

Removal of illegal squatters in Shahdara (Delhi). (XLI—11-5-70), 217.

Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 10.

Running of Electric Trains in Madhya Pradesh. (XXXIX—7-4-70), 22.

Sale Forged Postal Stationery from G.P.O., Delhi (XXXIX—9-4-70), 36.

Setting up of a steel plant at Vishakhapatnam. (XXXVII—17-3-70), 165-66.

Share of Madhya Pradesh in Power of Rihand Project U. P. (XL—29-4-70), 147-48.

Share of Madhya Pradesh in Power supply from Hirakud project. (XL—29-4-70), 148.

Shortage of Photographic Paper. (XXXIX—7-4-70), 16.

*Debates*

D. G. 1970-71:

Min. of Irrigation and Power. (XXXIX—9-4-70), 268, 276-77.

D. G. (Railways), 1970-71. (XXXVIII—28-3-70), 58-62.

Indian Soldiers (Litigation) Amendment Bill. Consid. (XLI—19-5-70), 227-28.

Judges (Prohibition on hearing in certain cases) Bill, 1970. Int. (XXXVI—27-2-70), 316.

Report of study team on prohibition (M) (XLI—7-5-70), 259-63.

**SAIT, SHRI EBRAHIM SULAIMAN :**

Employees working in Ordnance Directorate of army Headquarters in Delhi beyond their tenure. (XXXVIII—25-3-70), 160-61.

Interference in the internal affairs of India by Israeli representative. (XLI—13-5-70), 53.

Places developed as Tourists Centres in the country. (XLI—12-5-70), 44.

*Debates*

Correction of answer to S. O. No. 1413 re: reform in muslim personal law. (XLI—13-5-70), 202-06.

**SAIT, SHRI EBRAHIM SULAIMAN—Contd**

D. G. 1970-71:

Min Ed. and Y. S. (XL—21-4-70), 328-33.

Min. H. A. (XXXVIII—1-4-70), 263-67.

**SALEEM, SHRI M. YUNUS:**

Appointment of Parliamentary Commission to examine election expenses (H.A.H.) (XXXVII—13-3-70), 366-68.

Constitution (Amendment Bill) (Amendment of articles 32 and 226) by Shri Tenneti Viswanathan. Consid. (XXXVI—27-2-70), 270-73.

Constitution (Amendment) Bill, 1967 (Omission of Article 314) by Shri Madhu Limaye. Consid. (XXXVIII—26-3-70), 362-63.

**SALVE, SHRI N. K. P :**

Agitation in international forums by India for barring recognition of Rhodesia. (XLI—6-5-70), 58-59.

Agitation in international forums by India on Sino-Pak vacation of her Territory (XLI—6-5-70), 55.

Agreement with Iran for supply of Crude Oil to (XXXIX—20-4-70), 114.

Aid to small industrialists. (XLI—19-5-70), 43-44.

Capacity of DESU. (XLI—20-5-70), 114-15.

Ceylonese Move for Asian Security Meet (XLI—6-5-70), 54.

Changes in procedure of industrial licensing (XLI—19-5-70), 102-03.

Construction of big bungalows for Ministers, High Court Judges and senior officers. (XLI—11-5-70), 14-15.

Contract for Bokaro Steel Plant stage II. (XL—21-4-70), 18.

Deputationists working in various Divisions of H. A. I. (XLI—6-5-70), 160-61.

Development of Railway Lines in Orissa. (XL—28-4-70), 26.

Directive issued to De-nationalised Banks by Reserve Bank of India. (XXXVII—9-3-70), 22-28.

Effect of D. D. T. on Human Life. (XXXIX—20-4-70), 115.

Expansion of Tele-communication Service in Collaboration with Japan. (XXVIII—2-4-70), 20.

Expenditure incurred on advertisement by firms. (XLI—19-5-70), 26.

SALVE, SHRI N. K. P.—*Contd.*

- Explosion in the writers' building, Calcutta on 22nd April, 1970. (XLI—8-5-70), 158.
- Foreign Bank in India. (XXXVI—2-3-70), 12.
- Foreign collaboration in hotel industry (XL—24-4-70), 27.
- Formation of MIG complex of H. A. L. comprising Koraput and Nasik into a separate corporation. (XLI—13-5-70), 52.
- Impact of the restrictions imposed on the import of raw material on the Small Scale Industries. (XXXIX—8-4-70), 172-73.
- Improvement in Narrow-gauge Railway Lines. (XXXVI—24-2-70), 26.
- Information Centres housed in Foreign Embassy Buildings. (XXXIX—8-4-70), 172.
- Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 18-19, 20.
- Loan Agreements with West Germany. (XXXIX—20-4-70), 3-7.
- Low export of hides and skins. (XLI—20-5-70), 44-45.
- Manufacture of machinery parts, in India by West Germany. (XLI—19-5-70), 103-04.
- Meetings of Permanent Indus Commission. (XLI—20-5-70), 113-14.
- Naxalite activities in Andhra Pradesh. (XLI—8-5-70), 30.
- Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 22.
- Non-utilisation of the services of surplus personnel of one H. A. L. unit in the sister unit. (XLI—13-5-70), 174.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 19.
- Outstanding amount of Income-Tax against Cinema Owners of Delhi. (XXXIX—6-4-70), 2-3.
- Pak President's proposed Meeting with Prime Minister. (XXXVIII—1-4-70), 11.
- Participation in Asian conference on Cambodia by nations involved in Indo-China problem. (XLI—20-5-70), 113.
- Polyester Fibre Plant for Punjab. (XLI—27-4-70), 85-86.
- Production of Iron and Steel. (XXXVIII—24-3-70), 33.
- Railway accident between Agrapara and Sodpur stations (Eastern Railway). (XLI—5-5-70), 21.

SALVE, SHRI N. K. P.—*Contd.*

- Rise in price of paper. (XXXVIII—31-3-70), 18.
- Selection of new aircraft in place of Viscounts and Fokker-friendships. (XLI—15-5-70), 52.
- Setting up of an aero engines factory of H. A. L. at Koraput (Orissa). (XLI—13-5-70), 174.
- Setting up of National Council to Increase the Export of Engineering Goods. (XL—22-4-70), 24.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 6.
- Shortage of coins in districts of Indore, Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 33.
- Slow progress in manufacturing of Weapons and Ammunition in Ordnance Factories. (XXXIX—8-4-70), 171-72.
- Strike in Tea Warehouses. (XL—29-4-70), 35.
- Supply of Dal, Barley and Gram to the Army. (XLI—14-5-70), 44-45.
- Take over of management of Private Corporate Bodies. (XL—27-4-70), 84-85.
- Under-ground water Resources in Rajasthan Deserts. (XXXIX—9-4-70), 57-58.
- Utilisation of foreign technical know-how. (XL—21-4-70), 48-49.
- Utilisation of surplus capacity of one unit by the other in H. A. L. (XLI—6-5-70), 160.
- Working loss of Delhi Transport Undertakings in 1969. (XLI—15-5-70), 167-68.
- World Bank's Loan to Punjab for Import of Tractors. (XXXIX—20-4-70), 113-14.

*Debates*

- Constitution (Amendment) Bill:  
*Omission of Articles 314 by Shri Madhu Limaye.* *Consid.* (XXXVIII—26-3-70), 353-58, 399-405.
- Constitution (Amendment) Bill:  
*(Amendment of article 164) by Shri P. K. Deo.* *Consid.* (24-4-70), 286-90.
- D. G. 1970-71:  
 Min. Defence. (XL—28-4-70), 198-205.
- Finance Bill, 1970:  
*Consid. Cl.* (XLI—7-5-70), 187-88, 202-03, 210-12, 221-225-26, 229-30, 243-4  
*Motion to pass, as amended.* (XLI—6-5-70), 336-38.

**SALVE, SHRI N. K. P.—Contd.**

General Budget, 1970-71. General Discussion. (XXXVII—10-3-70), 301-10.

Income Tax Returns of M. Ps. (St.) (XXXVIII—31-3-70), 184-85.

Re: Adjournment of Haryana Assembly. (XXXVI—2-3-70), 253-70.

Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M. Ps. (XL—22-4-70), 241-42.

Situation arising out of recent Communal Disturbances in the Country. (Dis.) (XLI—14-5-70), 304-09.

U. S. A.'s National Arms Policy towards Pakistan (H. A. H. Dis.) (XL—24-4-70), 298-30.

**SAMANTA, SHRI S. G. :**

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.

Accommodation for Public Undertakings in Delhi (XL—4-5-70), 67-68.

Activities of Messrs Gilpatric and Isenbarg (XLI—15-5-70), 84-85.

Additional posts sanctioned for Enforcement Directorate. (XL—4-5-70), 153.

Advertising and public relations agencies used by Ministry of Tourism and Civil aviation and public undertakings thereunder. (XLI—15-5-70), 43-44.

Alleged misuse of facilities given to accredited press correspondents. (XXXVII—26-3-70), 62-63.

Allotment of land to Tara Co-operative House Building Society, Delhi. (XXXVI—23-2-70), 207-08.

Anti-Leprosy Day. (XXXVIII—30-3-70), 150.

Appointment of library and museum advisers in Education Ministry. (XXXVII—16-3-70), 67-68.

Appointment of Shri K. N. Mallick of the Times of India as agent by Public Relations Department of I. A. C. (XXXIX—10-4-70), 61.

Asia foundation grants to press institute of India. (XLI—20-5-70), 69.

Building of an Inland Water Transport Port at Jogigopa (Assam), (XXXVII—13-3-70), 129-30.

Burning of Nagaland village by Assam Policemen. (XXXVI—27-2-70), 112-13.

Cement industry in Tamil Nadu and Gujarat. (XXXVIII—24-3-70), 285-86.

**SAMANTA, SHRI S. G.—Contd.**

Central Board of Customs and Excise (XXXIX—6-4-70), 164-65.

Collaboration of Colin Rosser with Indian company. (XLI—7-5-70), 67.

Collaboration of Indian advertising agencies with American international agencies. (XLI—19-5-70), 48-49.

Complaint against Fertilizer Company Promoted by a Retired I. A. S. Officer. (XXXIX—6-4-70), 82-83.

Complaint regarding undue favour shown to hon'y. Library Adviser by Education Ministry. (XXXVIII—3-4-70), 77.

Confirmation of staff in Enforcement Directorate. (XL—4-5-70), 152.

Cropped area under High yielding variety of crop. (XXXVII—5-3-70), 115-18.

Defective steel contract with Syria by S. T. C. (XXXVIII—25-3-70), 37.

Defence security passes for press correspondents. (XXXVIII—26-3-70), 72-73.

Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.

Development of International Airports in India for Junbo Jets. (XXXVI—27-2-70), 85.

Distribution policy of re-rollable billets (XLI—5-5-70), 47.

Dock project Madras Harbour. (XXXVI—27-2-70), 111-12.

Educating students in Parliamentary system through Mock Parliaments. (XXXVI—27-2-70), 175-76.

Expenditure of Staff and Rationing Machinery in Rationed areas. (XXXVII—5-3-70), 203-04.

Fall in the average yield of wheat. (XXXVII—5-3-70), 30-31.

Filling up of vacancies of Senior/Junior Analysts in the Department of Revenues and Insurance. (XXXIX—6-4-70), 57.

Filling up the vacancies of Under Secretaries in the Department of revenues and insurance. (XXXIX—6-4-70), 162-63.

Fire by army men on striking Railway Workers at Mughal Sarai on 11-1-70. (XXXVI—27-2-70), 113.

Grant of Daily Allowance to Officers of Custom Houses of Madras, Calcutta Bombay on Tour to Delhi. (XXXIX—6-4-70), 163-64.

Handling of Import and Export Trade through Indian Ships. (XXXVII—13-3-70), 155.

## SAMANTA, SHRI S. G.—Contd.

- High salary given to an officer in State Trading Corporation. (XXXVIII—25-3-70), 97-98.
- High speed travel by tube-railways. (XXXVII—10-3-70), 104-06.
- Higher Salary granted to the persons newly recruited in S. T. C. (XXXVIII—25-3-70), 99-100.
- Imposition of Sales tax at Single point. (XXXVI—2-3-70), 206.
- Increase in Crime cases in Delhi. (XXXVI—27-2-70), 70-72.
- Increase in Milk supply to Delhi, (XXXVII—5-3-70), 182-86.
- India organisations financed by ford foundation. (XLI—20-5-70), 116.
- Indo-Nepal Talks. (XXXVII—4-3-70), 97-98.
- Inland Water Transport Committee Report. (XXXVI—27-2-70), 89.
- Inquiry against a former librarian of National Library. (XXXVIII—3-4-70), 79-80.
- Introduction of Jumbo Services in India by Foreign Airlines. (XXXVII—9-3-70), 234.
- Investment in shares of Impact Publications (P) Ltd. (XLI—5-5-70), 78-79.
- Management of Samachar Bharati News Agency. (XXXVII—17-3-70), 52-53.
- Measures to improve working of Mining and Allied Machinery Corporation. (XXXVI—24-2-70), 36-37.
- Memorandum from the State Trading Corporation to the Bureau of Public Enterprises. (XXXVII—9-3-70), 332.
- NEFA shown as Chinese territory in Soviet Map. (XXXVII—4-3-70), 35-36.
- Names of shareholders of impact publication (Pvt.) Ltd. (XLI—7-5-70), 66-67.
- National Buildings Construction Corporation. (XXXVI—23-2-70), 166-67.
- National committee for Gandhi Centenary. (XXXVIII—3-4-70), 70-71.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Policy guidelines for release of advertisements of India Tourism Development Corporation and Department of Tourism. (XLI—8-5-70), 82.
- Post of Hony. library adviser. (XLI—8-5-70), 48.

## SAMANTA, SHRI S. G.—Contd.

- Production of Bricks. (XXXVI—27-2-70), 53-54.
- Proportion of Indigenous and Foreign made Aeroplanes owned by Indian Airlines Corporation. (XXXVII—13-3-70), 165.
- Prosecution of Directors of Samachar Bharati Ltd. (XI—23-4-70), 170-71.
- Publication of extracts from Jha Committee Report on National Library in "Seminar". (XI—1-5-70), 61-62.
- Purchase of publications favouring India's stand on Rabat Conference (XLI—20-5-70), 117-18.
- Recruitment to various posts of Library and Chambar attendents etc. (XXXVI—23-2-70), 120-21.
- Regional imbalance in cement production. (XXXVIII—24-3-70), 284-85.
- Regional Languages for U. P. S. C. Examination. (XXXVII—13-3-70), 166.
- Relaxation of rules for advance of loans by Banks. (XXXVI—2-3-70), 47-48.
- Removal of slum colonies around Safdarjung Enclave, New Delhi. (XI—4-5-70), 151-52.
- Review Committee on future management of Gandhi Darshan exhibition. (XLI—8-5-70), 83.
- Russian supply of arms to Pakistan. (XXXVII—11-3-70), 139.
- Scheduled Bank's Advances to Goenka Group of companies. (XXXVI—23-2-70), 90-92.
- Schools run by Soviet Embassy. (XLI—6-5-70), 50.
- Screening of Children's Films in Delhi. (XLI—14-5-70), 177-73.
- Search of Residences of Delhi Police Officials. (XXXVIII—24-3-70), 152-53.
- Selection grade posts for daftries. (XXXVI—23-2-70), 119-20.
- Sending of I. F. S. and other officers for training in the Department of Economic Affairs. (XXXVII—9-3-70), 352.
- Shortage of cement in Northern and Eastern Regions. (XXXVIII—24-3-70), 63-64.
- Sponsoring of an Indian Economic and Business Services by U. S. I. S. (XLI—14-5-70), 201.
- Steel payment terms Irk Engineering Units. (XXXVII—10-3-70), 106.

**SAMANTA, SHRI S. G.—Contd.**

Survey by M/s Dastur and Co. of demand for Alloy and Special Steel. (XXXVI—24-2-70), 99-100.

Survey of direct and internal telephone connection in Government Departments in Delhi (XLI—7-5-70), 91.

Telephones provided to newspapers and journalists from New Delhi Connaught place exchange area under exempted category. (XX XVIII—26-3-70), 166-65.

Training abroad of Technicians of O.N.G.C. (XXXVI—23-2-70), 165-66.

Translation of Enactments in Regional Languages. (XXXVII—10-3-70), 44-45.

U. S. Company for financing India's Exports. (XXXVII—9-3-70), 357.

U. S. S. R. help in bilateral implementation of Tashkent Agreement. (XXXVII—18-3-70), 69.

U. S. S. R.'s Mission Employees living in Rented Houses in India. (XLI—6-5-70), 49-50.

Use of Foreign-linked Adverting Agencies by Government Organisation. (XLI—14-5-70), 178-80.

Visit of Russian Minister to Heavy Engineering Plants. (XXXVII—17-3-70), 134.

Visit to India by Wives of American Servicemen missing in Vietnam. (XXXVI—25-2-70), 64-65.

Withdrawal of Boundary posts in Himachal Pradesh. (XXXVII—4-3-70), 140.

*Debates*

Civil Aviation (Licensing) Bill : Int. (XXXVI—27-2-70), 260.

Companies (Amendment) Bill. (*Insertion of new section 43B and amendment of sections 224, 237, etc.*) Int. (XXXVI—27-2-70), 261.

Gift-Tax (Amendment) Bill : (*Amendment of sections 22, 23 etc.*) Int. (XXXVI—27-2-70), 261.

Parliament Library Bill : Int. (XXXVI—27-2-70), 260-61.

**SAMBANDHAN, SHRI S. K. :**

Amendment in P. & T. Act in connection with copper wire theft. (XXXIX—16-4-60), 125.

Block Grants to States. (XXXVIII—30-3-70), 94.

**SAMBANDHAN, SHRI S. K.—Contd.**

Conversion of All India Handloom Board into a Statutory Board. (XXXVIII—25-3-70), 128-29.

Grant of Foreign Exchange or Import Licence to Tamil Nadu Government. (XXXVII—18-3-70), 182-83.

Introduction of Shift System in Custom Department of Madras Airport. (XXXV—III—30-3-70), 158.

Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.

Policy re Advance Import Licences for Stainless Steel. (XXXVII—4-3-70), 48.

Printing of telephone directories for Punjab. (XXXVIII—26-3-70), 150-51.

Proposal to place Handloom and Khadi and village Industries under a separate Minister. (XXXVIII—25-3-70), 128.

Short Supply of Naphthal Dyes. (XXXVII—4-3-70), 125.

Trade agreement with Ceylon. (XXXVII—4-3-70), 125-26.

**SAMBHALI, SHRI ISHAQ :**

All India Guards Council, Abu Road Branch (Western Railway). (XXXVIII—31-3-70), 121.

Appointment of persons holding Degrees in Law in Legal Departments in Air Force. (XXXVII—18-3-70), 113.

Code of conduct for fair deal to consumers in prices, quality of goods and services. (XXXIX—14-4-70), 146.

Criteria fixed for Guard incharge of a train. (XLI—12-5-70), 182.

Fall in the Off-Take of fertilizers. (XXXV—II—5-3-70), 23-25.

Feature Film 'Five Past Five'. (XXXVI—26-2-70), 28.

Financial loss to a guard Grade 'A' of Danapur Division. (Eastern Railway). (XXXIX—7-4-70), 137-38.

Fourth Plan Expenditure for Development of Paradeep Port. (XXXVI—27-2-70), 69-70.

Funds for cheap Houses in Urban Areas by Public Sector. (XXXVI—2-3-70), 34-35.

Import substitution efforts by small scale industries. (XI—21-4-70), 27-29.

Incentive schemes for railway running staff. (XXXVIII—31-3-70), 122.

Increase in Crime cases in Delhi. (XXXVI—27-2-70), 70-72.

SAMBHALI, SHRI ISHAQ—*Contd.*

- Increase in strength of guards grade 'C' at patna Jn. (Eastern Railway). (XLI—19-5-70), 164-65.
- Leave reserve in category of Guards on Railways. (XLI—12-5-70), 182-83.
- Loss to Railway-property due to violence. (XXXVI—3-3-70), 18.
- Maharashtra-Mysore border Dispute. (XXXVI—27-2-70), 69-70.
- Mass Transfer of guards of Danapur Division, (Eastern Railway) (XXXVII—17-3-70), 56-57.
- Measures to improve D. T. U. Administration. (XXXVI—27-2-70), 29.
- Panel of Telephone supervisors for promotion to Telegraph Engineering-Service Class II. (XXXVII—12-3-70), 1-8.
- Policy of Government regarding Hotels in private sector. (XXXVI—27-2-70), 58.
- Posts filled up in Department of Social Welfare without reference to U.P. S.C. (XXXVI—24-2-70), 96-98.
- Promotions of Unqualified Telephone Supervisors to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 87-98.
- Recognition of Unions. (XXXIX—7-4-70), 138-39.
- Release of Dr. T. Mascarenhas from the Portuguese Jail. (XXXVI—25-2-70), 77-78.
- Release of funds to Delhi Transport Undertaking. (XXXVII—9-3-70), 41.
- Removal of right of property from Part III of Constitution. (XXXVI—24-2-70), 118.
- Representation against the 'Work Norms' introduced in L. I. C. (XXXVI—23-2-70), 205-06.
- Reservation of items for small scale Sector. (XXXVI—3-3-70), 15-16.
- Strength of guards grade 'C' of Danapur Headquarter (Eastern Railway). (XLI—19-5-70), 164.
- Utilization of Unqualified staff as Guards on Eastern Railway. (XXXVIII—31-3-70), 121.

*Debates*

- B. O. H. (XLI—9-5-70), 172-74, 178.
- Haryana and Punjab Agricultural Universities Bill :  
Consid. (XXXVIII—28-3-70), 198-204.

SAMBHALI, SHRI ISHAQ—*Contd.*

- Haryana and Punjab Agricultural Universities Ordinance :  
(Res.) (XXXVIII—28-3-70), 198-204.
- University Grants Commission (Amendment) Bill :  
Motion to pass. (XLI—15-5-70), 241-42.
- SAMINATHAN, SHRI :
- Abolition of control on foodgrains in Tamil Nadu and its effect. (XXXVI—26-2-70), 157-58.
- Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.
- Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 11-18.
- Agreement under World Food Programme to augment supply of processed Milk in four Cities. (XXXVIII—2-4-70), 88-89.
- Agreement with France for the development of Semi-arid zones of Andhra Pradesh. (XXXIX—9-4-70), 87-88.
- Agreement with U. S. S. R. for cooperation in scientific field. (XXXVIII—3-4-70), 94-95.
- All India Conference of School text-books. (XXXVII—9-3-70), 150.
- Anomalies in Jammu and Kashmir Food Policy. (XXXVII—5-3-70), 102-03.
- Appointment of an enquiry commission on the working of Community development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.
- Appointment of Chairman of Central Housing Corporation. (XXXIX—20-4-70), 127-28.
- Appointment of Chief Justice of Calcutta High Court. (XXXVIII—8-4-70), 157.
- Armed Mizos entering India from East Pakistan side. (XXXVII—13-3-70), 78-79.
- Asian Common Market. (XXXVI—25-2-70), 73.
- Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 1-8.
- Assam Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Assistance to Andhra Pradesh for Cyclone Relief measures. (XXXVI—2-3-70), 37-38.
- Attacks on Tamilians in Bombay by Shiv Sena. (XXXVIII—3-4-70), 157-58.



## SAMINATHAN, SHRI—Contd.

- Bilateral Settlement of Kashmir dispute. (XXXVII—18-3-70), 158.
- Bond money from Doctors proceeding for specialised training abroad. (XXXVII 16-3-70), 62-64.
- British survey of Unemployment in India. (XXXVII—5-3-70), 69.
- Bulk orders for export of Machines and equipments to Russia. (XXXVII—17-3-70), 69.
- Central assistance for Industrialisation of Gujarat State. (XXXIX—7-4-70), 174-75.
- Central Industrial Security Force (XXXVI—27-2-70), 136-37, (XXXIX—10-4-70), 77.
- Changes in credit guarantee schemes for small scale Industries. (XXXVIII—24-3-70), 255-56.
- Changes suggested in legal procedures. (XL—1-5-70), 71-72.
- Chief Electrical Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Closure of Medium-Scale Yarn Manufacturing Establishments. (XXXIX—6-5-70), 79.
- Commission to enquire into the death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 155-56.
- Committee on Science and Technology. (XXXIX—8-4-70), 90.
- Commonwealth Prime Ministers' Conference. (1970). (XXXVII—4-3-70), 4-9.
- Completion of irrigation commission's work according to schedule—March 1971. (XXXVII—11-3-70), 38.
- Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.
- Construction of low priority roads in border areas of Rajasthan. (XXXVII—9-3-70), 146.
- Controversy over decision of additional grant to Super Bazar. (XXXVI—26-2-70), 100-01.
- Conversion of Posts and Telegraphs Department into a Corporation. (XXXVI—26-2-70), 223.
- Corporation in Public sector to Manufacture Paper. (XXXVI—24-2-70), 59-60.
- Creation of Buffer Stock in Groundnut and cotton. (XXXVII—12-3-70), 212.

## SAMINATHAN, SHRI—Contd.

- Criteria for selection of Industrially Backward Districts. (XXXVI—25-2-70), 72-73.
- Demand for Central take over of Kutch area. (XXXVII—9-3-70), 45.
- Demand for revision of allocation for oil exploration in Fourth Plan. (XXXVII—16-3-70), 84-85.
- Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session held in New Delhi. (XXXIX—7-4-70), 76.
- Derailment of 15-Dn. Gauhati-Lucknow Express. (XXXVII—10-3-70), 89-90.
- Detention of Amritsar-Bound-Punjab Mail at Lucknow and loot by Military Personnel. (XXXVI—3-3-70), 65-66.
- Development of Comprehensive National Centres for Handicapped persons. (XXXVII—17-3-70), 69-70.
- Development of small enterprises on statutory basis. (XXXVI—3-3-70), 67-68.
- Diversification of production at precision Instruments Plant at Kota. (XXXIX—7-4-70), 76-77.
- Dock project at Madras Harbour. (XXXVI—27-2-70), 111-12.
- Enquiry by Central Bureau of Investigation against Postal Employers for Pilfering Cheques and Foreign Magazines. (XXXVI—26-2-70), 93.
- Exchange of letters among Prime Ministers of India, U. S. S. R. and Pakistan President. (XXXVI—25-2-70), 71-72.
- Expansion of medical facilities in villages. (XXXVII—9-3-70), 59.
- Expert Committee on Tax-collection (XXXVI—23-2-70), 68-70.
- Export of manganese ore to West European countries. (XXXVII—18-3-70), 78-79.
- Expert Team to Japan. (XXXVII—18-3-70), 66-67.
- Financial aid to Tamilnadu to construct customs Building at Dhanushkodi Port. (XXXVII—5-3-70), 105.
- Firing by Naga Hostiles on Indian Security Forces. (XXXVII—11-3-70), 97.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Follow-up action on Dutt Committee Report on Industrial licensing. (XXXVI—24-2-70), 63-64.

SAMINATHAN, SHRI—*Contd.*

- Foreign Secretary's visit to African countries regarding non-aligned preparatory meet at Dar-Es. Salam. (XXXIX—8-4-70), 89.
- Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 17-26.
- Growth rate in the National Economy. (XXXVI—2-3-70), 115-16.
- Help for Setting up Agricultural S ions in Afghanistan. XXXIX—16-4-70), 81.
- High Power Committee to probe into Pollution in Jumuna water at Okhla. (XXXIX—13-4-70), 92.
- Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.
- Housing convention in December, 1969. (XXXVI—2-3-70), 115.
- Implementation of recommendations of Central Wage Board for road industry. (XXXVIII—26-3-70), 90.
- Import of Edible Oils. (XXXVII—5-3-70), 2-13.
- Imported instruments lying idle in National Laboratories and Research Institutions. (XXXVI—27-2-70), 82-84.
- Incentives to private sector to set up new hotels. (XXXVIII—3-4-70), 152-53.
- Increase in overall outlay for Fourth Plan. (XXXVII—18-3-70), 159.
- Indian factory gutted in Trinidad riots. (XXXIX—8-4-70), 91-92.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Indian Scientists and Engineers working abroad in the field of Electronics. (XXXVII—9-3-70), 143.
- India's exports to U. S. S. R. (XXXVIII—25-3-70), 84-85.
- India's Foreign Exchange Reserves. (XXXVI—23-2-70), 71-72.
- India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 1-5.
- India's share in World Trade. (XXXVII—18-3-70), 156-57.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.
- Indo-British Joint Ventures in Third countries. (XXXVI—3-3-70), 27-28.

SAMINATHAN, SHRI—*Contd.*

- Indo-Ceylon Railway Co-ordinating Committee. (XXXVIII—31-3-70), 8.
- Indo-Iran protocol for economic trade and Technical Co-operation. (XXXVIII—1-4-70), 93.
- Integrated development programme of Hindustan Shipyard Ltd. (XXXVII—9-3-70), 147.
- International Conference on Prohibition held in New Delhi. (XXXVI—3-3-70), 69.
- International gang of idol lifters. (XXXVIII—3-4-70), 38-39.
- Intrusion by Pakistani Nationals in Goalpara District in Assam. (XXXVII—13-3-70), 87-88.
- Intrusion by Pakistani steam boats in Indian waters in Kutch. (XXXVIII—3-4-70), 93.
- Iraqi delegation. (XXXVII—11-3-70), 98-99.
- Joint ventures between India and Iraq in the field of exploring of crude Oil and Sulphur. (XXXVI—2-3-70), 114.
- Libellous assertions about certain parts of India. (XXXVI—25-2-70), 71.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Loan from Netherlands. (XXXVII—9-3-70), 317.
- Loans from Japan. (XXXIX—6-4-70), 113.
- Loans from U. K. (XXXVII—16-3-70), 128-29.
- Loans from West Germany. (XXXVII—9-3-70), 321.
- Loans to ryots of Tamil Nadu Cultivating IR-8. (XXXVII—12-3-70), 51-52.
- Loss due to delay in Commissioning of Bokaro Steel Plant. (XXXVI—3-3-70), 67-68.
- Loss suffered by Railways due to Calcutta Bandh. (XXXIX—14-4-70), 38.
- Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 95.
- Manufacture of T. V. sets by small scale Industries Development Organisation. (XL—29-4-70), 66-67.
- Meeting of a Delegation of All India Life Insurance Employees Federation with Prime Minister. (XXXIX—6-4-70), 44.
- Meeting of Educationists and student leaders of National Integration Council. (XXXVII—13-3-70), 46-47.

## SAMINATHAN, SHRI—Contd.

- Meeting of representatives of public undertakings. (XXXVII—16-3-70), 85.
- Meeting of small scale Industries Board at Gauhati. (XXXVI—3-3-70), 69-71.
- Meeting of Southern Zonal Council. (XXXVI—27-2-70), 155-36.
- Model Rules for Motor Vehicles. (XXXV—II—13-3-70), 121-22.
- National Service Corps. (XXXVI—27-2-70) 32-33.
- Nationalisation of foreign Trade. (XXXVI—25-2-70), 69-70.
- Nationalisation of Sugar Industry in U.P. (XXXVI—26-2-70), 96-97.
- Nepal's allegations against Indian regarding Transit facilities. (XXXIX—8-4-70), 91.
- New Formula for entry of Kenya Indians in U.K. (XXXIX—8-4-70), 90-91.
- Non-payment of rent by Super Bazar, New Delhi. (XXXVI—26-2-70), 30-32.
- Offer of Supply of Crude Oil at 1.26 per Barrel to Cochin Refinery. (XXXIX—6-4-70), 112.
- Out-flow of foreign Exchange by the Foreign Companies operating in India. (XXXVI—2-3-70), 112-14.
- Outstanding amount of arrears of Income-tax. (XXXIX—6-3-70), 113-14.
- Overhauling of Primary Education system. (XXXVII—13-3-70), 116-17.
- Pakistan's threat to boycott Jeddah meet on India's participation. (XXXVIII—25-3-70), 1-8.
- Panel to advise on industrial prices. (XXXVI—24-2-70), 58.
- Pension scheme for freedom fighters. (XXXVI—27-2-70), 167.
- Postponement of bye-elections to Parliament and State Assemblies. (XXXVI—24-2-70), 60-62.
- Power Plant for N. E. F. A. (XXXVI—25-2-70), 70-71.
- Problem of drainage congestion in Cauvery Delta in Tamil Nadu. (XXXVII—11-3-70), 99-100.
- Production of anti-tank "Cobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.
- Programme for raising productivity level. (XXXVII—17-3-70), 57-5
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.

## SAMINATHAN, SHRI—Contd.

- Proposal for Annual Auction of Cut and Polished Diamonds and Semi-Precious Stones. (XXXIX—13-4-70), 107-08.
- Proposal for revision of Collaboration agreement with Burmah Oil Company Vis-a-vis Oil India Ltd. (XXXIX—13-4-70), 12-14.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Purchase of machinery from U. S. S. R. for setting up coal-based fertilizer Plants. (XXXVIII—30-3-70), 124.
- Reaction of Penicillin. (XXXIX—6-4-70), 111-12.
- Recommendations of study group on coal industry. (XXXVI—23-2-70), 74-77.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Refugees from foreign countries settled in India. (XXXVII—12-3-70), 113.
- Reorganization of Council of Scientific and Industrial Research. (XXXVIII—3-4-70), 102.
- Report of committee on the working of Co-operatives. (XXXVIII—2-4-70), 86.
- Report of enquiry on suburban train accident near Parel, Bombay (Central Railway). (XL—21-4-70), 94-95.
- Report of Reserve Bank of India on currency and finance. (XXXVII—16-3-70), 39-41.
- Representation by the Indian plantation Labour in Ceylon. (XXXVII—11-3-70), 97-98.
- Review of Rehabilitation of East Pakistan Refugees in West Bengal. (XXXIX—9-4-70), 86-87.
- Revision of Emoluments of U. P. S. C. Members. (XXXVII—13-3-70), 179.
- Revolving fund of Rs. 225 Crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Scarcity conditions in Gujarat. (XXXVI—26-2-70), 97-99.
- Scheme for encouragement to Talented student in Sports and Games. (XXXIX—10-4-70), 72.
- Seizure of gold in Bombay. (XXXVII—16-3-70), 127-28.
- Setting up of deep sea fishing project at Raychak, West Bengal. (XXXVIII—2-4-70), 27-29.
- Setting up of fertilizer Plant at Goa by Birlas. (XXXVI—3-2-70), 77-79.

SAMINATHAN, SHRI—*Contd.*

- Setting up of Steel Plants in Foreign Countries. (XXXVI—24-2-70), 59.
- Setting up of a Plant in North India for manufacturing Potato Flour. (XXXVI—26-2-70), 99-100.
- Shifting of Industries by the Birlas from West Bengal. (XXXVIII—24-3-70), 71-72.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 8-29.
- Small Car Project. (XXXVI—21-2-70), 1-8.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Statement by Chairman, Air India regarding development of Tourist Industry (XXXVI—27-2-70), 78-79.
- Strike by employees of Air India Region. (XXXVII—9-3-70), 149.
- Subsidy for setting up of hostpitals by people in Rural Areas. (XXXVIII—30-3-70), 126.
- Subsidy to boostup export for Engineering Goods. (XL—22-4-70), 82.
- Supply to wagons to Yugoslavia. (XXXVII—4-3-70), 110-11.
- Survey for rail line between Bombay and Goa via Ratnagiri. (XXXVIII—24-3-70), 293-94.
- Survey of unemployment by D.G.E. & T. (XXXIX—16-4-70), 81.
- Talks with Indonesian Foreign Minister (XXXVIII—1-4-70), 91.
- Tamil Nadu Chief Minister's Demand for Greater Autonomy to the States. (XXXIX—17-4-70), 76.
- Target and Self-sufficiency in Foodgrains. (XXXI—9-4-70), 85-86.
- Tariff Commission's Recommendations Re. Alcohol Price Structure. (XXXIX—6-4-70), 81-82.
- Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-3-70), 126.
- Technical Know-how from U. S. A. (XXXIX—7-4-70), 77-79.
- Tractors allotted to J & K State and sold in Punjab in Black market. (XXXVIII—2-4-70), 86-87.
- Trade arrangements with Yugoslavia after 1972. (XXXVIII—1-4-70), 48.
- Trade Delegation to U. S. A. (XXXVII—4-3-70), 90-91.

SAMINATHAN, SHRI—*Contd.*

- Twenty-eighth Session of All India Trade Union Congress held in Guntur. (XX-XVI—26-2-70), 96.
- Unearthing of a Bomb manufacturing factory in West Bengal. (XXXVIII—3-4-70), 159.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Use of Consultancy Sevices of Administrative Staff College, Hyderabad. (XXXVII—9-3-70), 150.
- Visit by Soviet Vice-Chairman to India to review the working of Soviet Aided Plants. (XXXVIII—24-3-70), 294-95.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Visit of Delegation from West Germany to assess fertilizer needs of the Country. (XXXVI—23-2-70), 154-55.
- West German proposal to collaborate in T. V. expansion in India. (XXXIX—16-4-70), 31.
- Wheat production. (XXXVII—5-3-70), 103-04.
- Writing off of Tax Arrears against Shri Haridas Mundhra. (XXXIX—20-4-70), 23-28.
- SANGHI, SHRI N. K.:
- Agricultural income of Ministers. (XXXVII—11-3-70), 63-64.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Alleged violation of Pakistani airspace by Indian Aircraft. (XL—22-4-70), 86.
- Aluminium shipping vessels. (XXXVII—11-3-70), 15-17.
- Arrest of a Pakistani Spy Girl in Ferozpur. (XXXIX—10-4-70), 153.
- Assessment of impact of All India Radio Broadcasts on foreign listeners. (XXXV—II—12-3-70), 50.
- Assurance given by the Prime Minister to U. S. A. regarding Nationalisation of Foreign Banks of India. (XXXVII—9-3-70), 336.
- Asylum to Soviet Press officer disappeared from New Delhi. (XXXVII—11-3-70), 73.
- Buffer stock of sugar. (XXXVII—5-3-70), 165.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.

## SANGHI, SHRI N. K.—Contd.

- Children's hospital in Rajasthan. (XXXVI—23-2-70), 194-95.
- Collaboration of N.M.D.C. with private Enterprise for Diamond mining. (XXXVII—9-3-70), 335.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Conversion of loans given to Companies into Enquiry Capital. (XXXVII—9-3-70), 288.
- Cut in wagon purchase due to slowing down of expansion programme. (XXXVI—24-2-70), 190-91.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Decline in Export of Cigarettes. (XXXVII—4-3-70), 123-24.
- Delay in issue of Passports. (XXXVII—4-3-70), 45-46.
- Directive issued to De-nationalised by Reserve Bank of India. (XXXVII—9-3-70), 22-28.
- Discovery of Gas in Broach District of Gujarat. (XXXIX—6-4-70), 75.
- Dissociation of Dr. Vikram Sarabhai from Electronics Committee. (XLI—13-5-70), 75.
- Filing of Income Tax returns by Ministers in various States. (XXXVI—23-2-70), 195.
- Filling up of Income Tax Returns by Members of Parliament. (XXXVI—23-2-70), 134-35.
- Firing in Ordnance Factory, Shakurbasti (Delhi). (XL—29-4-70), 102-03.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Gazetted and Senior Posts in Railway Board. (XL—28-4-70), 70.
- Grant of licence to Jamair Airlines to operate passenger services in Rajasthan and Punjab. (XXXIX—17-4-70), 188-89.
- Haj pilgrims and the agencies to look after their welfare. (XLI—13-5-70), 157.
- Hotels in Public and Private Sectors. (XXXVII—13-3-70), 128-29.
- Indo-Polish talks on development of shipping. (XXXVIII—24-3-70), 207-08.
- Investment in Indian Shipping Industry. (XXXVIII—24-3-70), 229.

## SANGHI, SHRI N. K.—Contd.

- Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 15-22.
- Kidnapping of College girls in Delhi. (XXXIX—17-4-70), 187-88.
- Law Minister's reported Statement regarding election Commission being a part of Law Ministry. (XXXVI—3-3-70), 91-92.
- Nationalisation of Smaller Banks in private Sector. (XXXVI—23-2-70), 49-50.
- New Capital investment by private Companies. (XXXVII—10-3-70), 93-94.
- New House for the Prime Minister. (XLI—27-4-70), 86-87.
- Pakistan entry into non-alleged summit at Dar-es-Salam. (XXXVI—25-2-70), 101-02.
- Price control on Cement. (XXXVI—3-3-70), 37.
- Production of anti-tank "Cobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.
- Public men for ambassadorial posts. (XXXVII—4-3-70), 122-23.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-22.
- Recovery of High Explosive Bombs in Calcutta. (XXXIX—10-4-70), 157.
- Recovery of loans advanced by Nationalised Banks. (XXXVII—9-3-70), 263.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Re-opening of Dhanshkedi Railwayline. (XXXVI—24-2-70), 178.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Sale of Tanks by U. S. A. to Pakistan through Turkey. (XXXIX—8-4-70), 162.
- Scheme to provide financial aid and training to Unemployed Engineers/Technicians. (XXXVI—27-2-70), 66-68.
- Setting up by Tatas of a fertilizer plant at Mithapur. (XXXVI—23-2-70), 107-08.
- Setting up of Centres for teaching regional languages to teachers. (XXXVI—27-2-70), 189.
- Setting up of National Board of School Text-books for periodical Review of Text-books. (XXXVII—9-3-70), 42.
- Suspension of Indian Airlines Services due to sit-in-strike by employees. (XXXIX—10-4-70), 147.

**SANGHI, SHRI N. K.—Contd.**

- Telco strike in Jamshedpur. (XXXVII—5-3-70), 139.
- Use of vehicles of B. S. F. by Film Artistes for shooting a film. (XXXVIII—24-3-70), 229.
- Utilization of Old Railway tickets by Changing their dates. (XXXVII—10-3-70), 36-37.
- Violation of Air space by Pakistan. (XXXIX—8-4-70), 162.
- Visit by Japanese Survey Mission. (XXXVI—2-3-70), 71.
- Withdrawing of Air India's 'Fifth Freedom' right by Lebanon. (XLI—8-5-70), 6.
- World Bank aid for Housing projects to produce housing material. (XXXIX—20-4-70), 45-46.
- Writing off of Tax Arrears against Shri Haridas Mundhra. (XXXIX—20-4-70), 26.
- Constitution (Amendment) Bill: (Omission of article 314) by Shri Madhu Limaye, Consid. (XXXIX—10-4-70), 329-34.
- D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 46-55.
- Earthquake in Gujarat near Ankleshwar Oilfields. (C.A.) (XXXVIII—25-3-70), 181-83.
- Finance Bill, 1970: Consid. (XLI—5-5-70)-264-70. Consid. Cl. (XLI 6-5-70), 199-296.
- Income Tax Returns of M. Ps. (St.) (XXXVIII—31-3-70), 175-76.
- Mysore Maharashtra Border Dispute (C.A.) (XXXVI—2-3-70), 235.
- Reported attack on French Consul-General and his wife (C.A.) (XXXVI—23-2-70), 231.
- Reported retaliatory action by foreign airlines against concession to Indian passengers by Air-India. C.A. (XXXVI—27-2-70), 203-04.

**SANJIVAYYA, SHRI D. :**

- D. G., 1970-71: Min. Lab. Emp. and Reh. (XL—27-4-70), 272-97.
- Strike by dockworkers at Madras Port (St.) (XLI—18-5-70), 250.

**SANKATA PRASAD, SHRI :**

- General Budget, 1970-71, General Discussion. (XXXVII—16-3-70), 355-39.

**SANT BAUX SINGH, SHRI :***Debates*

- D. G., 1970-71 Min. E. A. (XXXIX—7-4-70), 261-65.

**SANTOSHAM, DR. M. :**

- Data regarding educated unemployed. (XLI—14-5-70), 59-61.
- Incentives for the doctors in the army. (XLI—20-5-70), 133-34.
- National Malaria Eradication Programme. (XLI 18-5-70), 138-139.

*Debates*

- Annual Reports of University Grants Commission (M) . (XLI 12-5-70), 266-70, (13-5-70), 207, 211-16.
- University Grants Commission (Amendment) Bill. Consid as passed by R. S. 207, 211-16.

**SAPRE, SHRIMATI TARA :**

- Indian Soldiers (Litigation) Amendment Bill: Consid. (XLI—19-5-70), 223-25.

**SARMA, SHRI A. T. :**

- D. G., 1970-71. Min. F. A. & C.D. (XL—30-4-70), 315-17.
- Telengana Problem. (Dis.) (XLI—18-5-70), 314-17.

**SATYA NARAIN SINGH, SHRI :**

- Academic qualifications of Members of the study team on Staff Reorganisation of A. I. R. (XXXVII—5-3-70), 113.
- Allegation Re. American C. I. A. Funds used to save Shri C. B. Gupta Ministry in U. P. (XXXVII—13-3-70), 63.
- Allocation of PL460 Funds to Foreign Banks. (XXXVIII—30-3-70), 207.
- Application fee for Telephone connection (XXXVII—5-3-70), 121.
- Balia Bariya Bandh. (XLI—6-5-70), 25-29.
- Ban on continuance of retired officials in extra departmental postal service. (XLI—7-5-70), 151.
- Blindness cases in India. (XXXVI—23-2-70), 56-58.
- Collision of Nautanva-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.
- Confirmation and promotion of former L. D. G. of Rehabilitation Department now working in Ministry of Defence. (XXXIX—8-4-70), 92-93.

SATYA NARAIN SINGH SHRI—*contd.*

- Confirmation of Clerks Grade II work-hcp and Stores Accounts Office, Ajmer (Western Railway). (XL—28-4-70), 133.
- Crisis in Bharat Heavy Electricals Ltd. (XXXVI—24-2-70), 162.
- Delay in Disbursement of loans by I.F.C. (XXXVI—2-3-70), 33-34.
- Donations to Political Parties by Companies. (XXXVI—24-2-70), 223-24.
- Effect on footwear Industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.
- Enquiry commission for abolition of contract system in Coal Mines. (XXXVII 12-3-70), 8-13.
- Establishment of Minor Irrigation Corporation. (XLI—7-5-70), 68-69.
- Exchange of Indian Coal for fish from East Pakistan. (XXXVII 11-3-70), 104.
- Expenditure on Railway Yard near, Jogipal Inland Water Transport terminal in Assam. (XXXVI—3-3-70), 93.
- Export Trade. (XXXVII—18-3-70), 101-02.
- Free movement of Transport Vehicles on a Single point Tax system. (XXXIX—17-4-70), 158-60.
- Harijans operated for Vasectomy in Kundari Village, U. P. (XXXIX—13-4-70), 86-87.
- Implementation of Engineering Wage Board recommendations. (XXXVII—12-3-70), 115-16.
- Import of copper rods and zinc rods by M/s Malik Electric Works, Bombay. (XXXVII—4-3-70), 78-79.
- Income Tax returns of A. I. R. Chief Producers. (XXXVII 12-3-70), 73.
- Increase in the Salary of J.t. Governors of Union Territories. (XXXVII 9-3-70), 103.
- Indiansation of Muslims and other Minority Communities. (XXVI—27-2-70) 137-38.
- Irregularities in Promoting clerks grades against 20 per cent graduate quota (XXXVII—10-3-70), 113.
- Judgement of Central Government industrial Tribunal, Dhanbad regarding Industrial Disputes in closed under takings. (XLI 14-5-70), 86-87.
- Loss of foreign exchange due to fall in export of footwear to U. S. S. R. (XXXVII—1-3-70), 103-04.

SATYA NARAIN SINGH SHRI—*contd.*

- Meeting of Accounts Staff of Western and Northern Railways. (XXXVII—10-3-70), 96.
- Memorandum given by Residents of Joshinath to the Ex-Defence Minister and Prime Minister. (XXXVII—18-3-70), 97-98.
- Mobile Hospital. (XXXVI—23-2-70), 25-27.
- Non-banking operation undertaken by nationalised Banks. (XL 4-5-70), 220-21.
- Official recorded Material used by A.I.R. Chief Producer for private purpose. (XXXVII—5-3-70), 46.
- Out-of-turn promotion of R. M. S. officials of Delhi Air Mail and sorting Division Delhi. (XL—30-4-70), 55-56.
- Period of Royalty payment to Foreign investment. (XXXVIII—24-3-70), 259.
- Pilot project of Sandwich course in engineering Colleges and Polytechnics (XXXVII—9-3-70), 142.
- Promotion of L. D. Cs. serving in Army as U. D. Cs. (XXXVII—4-3-70), 109-10.
- Raising of debits against the stations by the Accounts Department. (XL—28-4-70), 132.
- Recruitment to various posts of Library and Chamber attendants etc. (XXVI—23-2-70), 120-21.
- Report of Committee on Prevention Pilferage of Drugs. (XL—27-4-70), 195-96.
- Report of second wage Board for Sugar Industry. (XXXIX—9-4-70), 42.
- Representation from crew of the ship M.V. "Indian Triumph" re: Insulting Treatment by Shipping Master in U. S. S. R. (XXXVIII—24-3-70), 192-93.
- Representation from employees of Shakurbasti Shed, Delhi Division for appointment of Tughlakabad Shed (Northern Railway). (XXXIX—7-4-70), 75-76.
- Resentment of Young Scientists against old Scientists. (XXXVII—13-3-70), 119-20.
- Scholarship for Students of Low-Income Group. (XXXVI—3-3-70), 59-60.
- Shortage of steel for Engineering Industry. (XXXVII—17-3-70), 66-67.
- Steel payment terms Irk Engineering Units. (XXXVII—10-3-70), 106.

**SATYA NARAIN SINGH SHRI—contd.**

- Suggestion regarding production of school text-books on All-India Basis. (XXXVII—9-3-70), 126.
- Supply of uniforms to Railway Staff. (XXXVII—10-3-70), 93.
- Taking over of closed Textile Mills. (XXXVII—4-3-70), 84-85.
- Theft of cables in Korba Region of N. C. D. C. (XXXVI—23-2-70), 83-84.
- Trend in the indices of exports imports. (XLI—20-5-70), 150-51.
- Vacant posts of artisan in different Trades in Northern Railway. (XXXIX—7-4-70), 88.
- Wig trade and its exports. (XXXVI—25-2-70), 167-68.
- Finance Bill, 1970. Consid. (XLI—5-5-70), 256-61.

**SAVITRI SHYAM, SHRIMATI :**

- Aerial Spray of fertilizer. (XXXVI—26-2-70), 73-75.
- Appointment of an Enquiry Commission on the working of Community Development and Panchayati Raj, System. (XXXVII—12-3-70), 93-94.
- Bank Robberies in West Bengal. (XXXVI—27-2-70), 184.
- Beautification of the Old Fort (Purana Qilla) Delhi. (XXXVII—13-3-70), 146-47.
- Closure of certain sections of Indian Rail ways. (XXXVII—10-3-70), 55.
- Commission for Re-adjustment of boundaries of States. (XXXVII—9-3-70), 41.
- Complaints received and disposed of by Central Vigilance Commission. (XXXVIII—24-3-70), 123-24.
- Coordination Committee for exploitation and conservation of minerals and safety of residents in mining areas. (XXXVII—16-3-70), 142-43.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Delhi as dry port. (XXXVII—11-3-70), 72-73.
- Engineering Goods Exports. (XXXVII—18-3-70), 95-96.
- Enquiry against Director General of Technical Development. (XXXVII—10-3-70), 89.

**SAVITRI SHYAM, SHRIMATI—contd.**

- Enquiry into shares held by Shrimati Aruna Asaf Ali in Journals and new papers. (XXXIX—20-4-70), 224.
- Equal opportunity to M. Ps. to participate in all India Radio Broadcast. (XXXVII—12-3-70), 47.
- Exodus of Indians from Uganda. (XXXVI—25-2-70), 93-94.
- Export of Gur. (XXXVIII—1-4-70), 83.
- Extradition of Dr. Dharma Teja and Smt. Teja. (XXXVI—25-2-70), 95-96.
- Forward trading in Gur. (XXXVIII—31-3-70), 62.
- Imposition of restrictions on resale of tractors. (XXXVII—17-3-70), 26-28.
- Increase in output at Rourkela steel Plant. (XXXVI—3-3-70), 28-29.
- Indian move for peace in Vietnam. (XXXVII—4-3-70), 109.
- Loss incurred by Durgapur Steel Plant. (XXXVI—24-2-70), 112-13.
- Loss incurred by Hindustan Machine Tools Ltd. (XXXVI—24-2-70), 30-32.
- Loss incurred by Hindutan Machine Tools Ltd. (XXXVI—24-2-70), 30-32.
- Losses due to delay in the completion of Tarapore Atomic Project. (XXXVII—18-3-70), 137-38.
- Military Training to Manipur Youth. (XXXVI—27-2-70), 184.
- NEFA shown as Chinese territory in Soviet Map. (XXXVII—4-3-70), 35-36.
- Presence of foreign Navy in Indian Ocean. (XXXVI—25-2-70), 43.
- Production of T. V. Sets. (XXXVII—4-3-70), 80-81.
- Racial discrimination against Indian in U. K. (XXXVII—11-3-70), 118-19.
- Reaction of Penicillin. (XXXIX—6-4-70), 111-12.
- Recommendations of Agriculture price commission regarding distribution of cotton. (XXXVII—11-3-70), 71-72.
- Reforms in the System of Educational Evaluation. (XXXVII—13-3-70), 61-63.
- Report of National Savings Movement Reorganisation Committee. (XXXVI—2-3-70), 101-02.
- Requirement of Heavy Water for Rajasthan and Madra Projects. (XXXVII—18-3-70), 139-40.



**SAVITRI SHYAM, SHRIMATI—contd.**

Ring Railway for Delhi. (XXXVI—24-2-70), 81-82.

Rise in price of Vanaspati. (XXXVI—26-2-70), 96.

Scheme to supply tractors on Hire Basis to Farmers. (XXXVII—5-3-70), 59-60.

Setting up of Central Road Transport Training and Research Institute. (XXXVII—9-3-70), 132.

Setting up of Coal-based fertilizer Plants at Talcher in Orissa and other parts of the country. (XXXVI—2-3-70), 41-42.

Setting up of Finance Corporation in States to assist backward classes. (XXXVII—9-3-70), 292.

Setting up of Nylon Yarn Plant in M.P. (XXXVII—9-3-70), 294.

Setting up of portable flotation mobile pilot plant for ore beneficiation tests by Indian Bureau of Mines (XXXVII—16-3-70), 47-48.

Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.

Talks with General Ne Win. (XXXVI—25-2-70), 94-95.

Trade Agreement with Poland. (XXXVI—25-2-70), 93.

**DEBATES :**

D G. 1970-71: Min. Lab. Emp. and Reh. (XL—23-4-70), 180-86.

President's Address (M). (XXXVI—25-2-70), 222-35.

**SAYEED, SHRI P. M. :**

Central Library in the Ministry of Defence (XLI—20-5-70), 157-58.

Complaints received by income tax officers of West Bengal. (XLI—11-5-70), 58.

Complaints regarding tax evasion and black money received by income tax commissioners Kanpur and Lucknow. (XLI—11-5-70), 192.

Dayanand Colony, New Delhi. (XXXIX—13-4-70), 60-61.

Demand for more Administrative and financial powers for Centrally administered areas. (XXXVII—9-3-70), 178.

Demand for single sorycu house for low income group persons. (XXXVII—16-3-70), 125.

Direct D. T. U Busservice between Tikri. Klan border and Central Secretariat (XXXVIII—3-4-70), 62.

**SAYEED SHRI P. M.—contd.**

Employment of retired P. & T. Officers in Private Firms, (XXXVIII—2-4-70), 107.

Filing of posts of Hindi Translators and Hindi Officers. (XXXVIII—3-4-70), 164.

Land acquired by the Delhi Development Authority at Pankha Board. (XXXVII—16-3-70), 124-25.

Representation from the low income group Government employees to participate in the draw of allotment of single storyed house by D. A. (XXXVII—16-3-70), 123-24.

Setting up of a Lamp Mfg. Company at Rae Bareli. (XLI—12-5-70), 167-68.

Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh (XXXVI—27-2-70), 15.

Widening of Desh Bandhu Gupta Road in Karol Bagh, Delhi. (XXXIX—20-4-70), 181.

**SAYYAD ALI, SHRI :**

Central Archacological Library New Delhi. (XLI—15-5-70) 70.

Wild Life Tourism in India. (XXXVII—13-3-70), 40.

**SEN, SHRI A. K. :**

Banking Companies (Acquisition and Transfer of Undertaking) Bill, Consid. (XXXVII—18-3-70), 305-09.

Banking Companies (Acquisition and Transfer of Undertakings) Ordinance (Res.) (XXXVII—18-3-70), 305-09.

Proclamation re: West Bengal (Res) (XXXVIII—30-3-70), 301-12.

Rule of Governors in the recent Ministry-making in U. P. and Bihar (Dis.) (XXXVI—23-2-70), 323-27.

West Bengal Budget, 1970-71: General Dis. D. G. on Account (1970-71) D. S. G. 1969-70. (XXXVIII—30-3-70), 301-12.

West Bengal State Legislature (Delegation of Powers Bill: Consid. (XL—23-4-70) 334-38.

**SEN, SHRI DEVEN :**

16 bodies found near Sripur Colliery in Asansol (West Bengal). (XXXIX—10-4-70), 1.

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.

Acquainting foreign tourists with Indian culture. (XLI—15-5-70), 153-54.

SEN, SHRI DEVEN—*contd.*

- Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—2-3-70), 8.
- Agreement for aid from Ford Foundation. (XLI—18-5-70), 104.
- Allocation of foreign exchange to M/s Synthetic and Chemicals Ltd., Barcilly. (XXXVI—2-3-70), 206-07.
- Allotment of plots in Kalkaji Colony, New Delhi to displaced persons from East Pakistan. (XLI—7-5-70), 153-54.
- Allotment of quarters to railway commercial clerk on northern railway (XLI—19-5-70), 180.
- Allotment of Shops to Scheduled Castes and Scheduled Tribes in Delhi (XL—27-4-70), 192-93.
- Amendment of Industrial Disputes Act to include Medical Representatives of Pharmaceutical concerns as workmen (XXXIX—9-4-70), 143-44.
- Amount allocated for food control. (XLI—13-5-70), 161.
- Amount earmarked for construction of Kathmandu-Tirshuli road. (XLI—13-5-70), 158.
- Amount of commission paid by M/s A. H. Wheeler and Co., (XXXVIII—31-3-70), 38.
- Application for Licensing to set up Tyre and Tube Factory in Backward State (XXXVI—24-2-70), 233-34.
- Arrears of Income Tax Outstanding Against 3 Foreign Oil Companies (XXXIX—6-4-70), 62-63.
- Arrest of Managing Director of Birla Jute Mills in Calcutta. (XLI—12-5-70), 91-92.
- Ban on entry of 'Blitz' and 'Searchlight' into Nepal. (XL—22-4-70), 132.
- Broad-gauge line for Nabadwip-Krishnagar Railway Line. (XLI—12-5-70) 137.
- Cases of Staff Artistes of A. I. R. pending with Govt. Labour Machinery. (XXXVII—2-3-70), 91.
- Cases pending against Companies under Companies Act, 1956. (XLI—5-5-70), 129.
- Cases pending with Tribunals appointed by Government. (XXXVIII—2-4-70), 140.

SEN, SHRI DEVEN—*contd.*

- Censoring of film publicity media. (XLI—7-5-70), 26-28.
- M/s Century spinning and manufacturing Company Ltd. Bombay. (XXXVIII—1-4-70), 78.
- Changes in Company Law. (XXXVI—3-3-70), 174-75.
- Code of conduct for Broadcast by State Authorities. (XXXVIII—2-4-70), 87.
- Code of discipline in Government Undertakings. (XL—30-4-70), 4.
- Collapse of Air India Building at Santa Cruz Airport. (XXXVII—13-3-70), 134-35.
- Commission to enquire into the death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 155-56.
- Communal riots in Bhilai. (XXXVI—27-2-70), 106-07.
- Compensation to staff of signal and Telecommunication Department for performing Emergency Duty. (XL—28-4-70), 53.
- Complaint against senior aerodrome officer palam airport for failure to furnish information regarding crash of fokker friendship plane of Royal Nepal Airlines. (XXXVIII—3-4-70), 75-76.
- Conferring of National Awards. (XXXVIII—24-3-70), 233-34.
- Confirmation of employees of the office of Register General of India. (XLI—15-5-70), 171.
- Confirmation of staff in Signal and Telecommunications Department. (XL—28-4-70), 120.
- Data of immovable properties of displaced persons from East Pakistan. (XLI—14-5-70), 65.
- Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G. R. P. Delhi. (XL—28-4-70), 121.
- Decrease in production of various Commodities. (XLI—12-5-70), 165-66.
- Demands of A. I. R. Staff Artistes. (XXXVII—5-3-70), 140.
- Demands of All India State Governments Employees Federation. (XXXVII—5-3-70), 193-94.
- Differences in regard to setting up of a statutory corporation for Managing International Airports. (XL—24-4-70), 74.

SEN, SHRI DEVEN—*contd.*

Electrification of villages in various States. (XLI—13-5-70), 159.

Enhancement of Superannuation Age of displaced persons from East Pakistan. (XLI—14-5-70), 155.

Enquiry demanded by Legislators against Birla concerns in Andhra Pradesh (XXXVII—10-3-70), 166.

Enquiry into assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63-65.

Espionage by U. S. A. in Indian Territorial Waters. (XXXVII—4-3-70), 68-69.

Exhibition of banned Films in Fourth International Film Festival. (XXXVI—26-2-70), 220-22.

Expansion of Tata Chemicals soda Ash Plant in Gujarat. (XXXVII—9-3-70), 57.

Expenditure as Historical places in Delhi. (XL—1-5-70), 60-62.

Extending age-limits of entering into Government service for displaced persons from East Pakistan. (XLI—14-5-70), 56-57.

Extension of service of employees in Khadi and Village Industries Commission. (XXXVI—3-3-70), 209-10.

Fall in Traffic at Calcutta Port. (XXVII—13-3-70), 314-16.

Fire by armymen in striking railway workers. (XLI—15-5-70), 153.

Fire by army men on striking Railway Workers at Mughal Sarai on 11-1-70, (XXXVI—27-2-70), 113.

Foreign aid. (XLI—11-5-70), 56-58.

French proposal for peace in Cambodia (XL—29-4-70), 94-95.

Grant of advance to Delhi development authority for construction of Houses for displaced persons in Kalkaji Colony New Delhi. (XLI—7-5-70), 154.

Grant of distribution /sales agencies to unemployed engineers and diploma holders. (XXXVII—6-3-70), 77-78.

Grant of permission of interest on instalments of premium of land to displaced persons from East Pakistan in Kalkaji Colony, New Delhi. (XLI—14-5-70), 157-58.

Grant of recognition to saff artiste Union of A. I. R. (XXXVI—12-3-70), 186-87.

Holding of vintage car world rally in India (XXXVII—3-4-70), 175.

SEN, SHRI DEVEN—*contd.*

Houses damaged due to Use of dynamite by Colliery owners. (XLI—18-5-70), 189.

I. T. I. Trainees. (XXXVII—5-3-70), 150.

Implementation of scheme of gratuity recommended by Coal Wage Board. (XXXVII—12-3-70), 197-98.

Import/Export of Diamonds and Jewels (XL—22-4-70), 183.

Import of Arms into India from Private Firms in Foreign Countries. (XL—29-4-70), 48-49.

Income tax due from Certain Firms Bombay. (XXXVI—2-3-70), 207-08

Increase in import of Cycles, Newsprint and Hand Spun Yarn. (XL—22-4-70), 183.

Increase in rate of entry tickets at red fort. Qutab Minar in Delhi. (XXXVIII—3-4-70), 123-24.

India's requirement of foreign aid. (XL—27-4-70), 214-15.

Indiansation of Mulims and other Minority Communities. (XXXVI—27-2-70), 137-38.

IndoKuwait agreement for assistance to Kuwait in Educational and Medicinal Spheres. (XXXIX—10-4-70), 70.

Industrial Estate near Kalkaji Colony, New Delhi. (XLI—14-5-70), 155-56.

Inquiry into Sahu Jain Establishment in Rajathan. (XXXVI—24-2-70), 233-34.

Issue of licences to M/s Tulsidas Kilachand Group for setting up new Industries (XXXVII—17-3-70), 34-36.

Job Analysis of posts in Signal and Telecommunications Department on Indian Railways. (XXXIX—14-4-70), 16-18.

Lathi Charge on Textile Workers in Delhi. (XXXVIII—24-3-70), 36.

Leave reserve staff in Signal and Telecommunications Department. (XLI—12-5-70).

Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.

Loans advanced to private sector Concerns. (XLI—18-5-70), 200.

Loans under revolving housing fund. (XL—4-5-70), 160.

Loknathan Committee Report on small scale Industries. (XXXVI—24-2-70), 64-65.

SEN, SHRI DEVEN—*contd.*

- Loss incurred by Khadi and Village Industries Commission, West Bengal. (XXXVI—3-3-70), 209.
- Loss incurred by Mysore Iron and Steel Ltd. (XXXVII—10-3-70), 166-68.
- Loss of lead in U. K. Textile Market to Switzerland. (XXXVII—4-3-70), 200-01.
- Manufacture of an Atom Bomb. (XXXVI—25-2-70), 32-33.
- Memorandum by U. P. Sugar Mills Labour Union Ekta Samiti regarding Second Wage Board. (XXXVI—26-2-70), 219-20.
- Mobile Post Office for Rural Areas not served by regular Post Offices. (XL—23-4-70), 59-60.
- Nationalisation of Scooter Industry. (XXXVI—3-3-70), 175.
- Nature of duties of goods clerks working on station posts and transit post on northern railway (XLI—19-5-70), 176-77.
- News re. "Bombay Bandh" not included in Hindi News Bulletin of A. I. R. on 2-3-70). (XXXVIII—26-3-70), 221.
- Nepal's trade with Pakistan through Indian Territory. (XLI—6-5-70), 34-35.
- Officers in Khadi and Village Industries Commission (XXXVI—3-3-70), 208-09.
- Outstanding amount of Income Tax against Kilachand Group of Firms, Bombay. (XL—27-4-70), 192.
- Payment of Income-tax by the Ex-Chief Minister of U. P. (XXXVI—2-3-70), 184.
- Percentage of foreign participation in shipping industry. (XLI—24-4-70), 50.
- Permission for expansion of Birla industries. (XXXVII—17-3-70), 83.
- Persons of Indian origin in Ceylon applying for Indian citizenship. (XLI—20-5-70), 54.
- Police firing in Rajasthan. (XXXVI—27-2-70), 113-14.
- Preservation and Photographic reproduction of rare and valuable books in National Library, Calcutta. (XXXVII—13-3-70), 68.
- President's assent to West Bengal and Kerala Govt.'s Bills on compulsory recognition of Trade Unions. (XXXVII—9-3-70), 106.
- Price of Steel. (XXXVI—24-2-70), 231-33.

SEN, SHRI DEVEN—*contd.*

- Prime Minister's statement at Kota (Rajasthan) regarding setting up a fertilizer factory in private sector. (XXXVII—9-3-70), 419.
- Profits made by the Tea and Jute exporters due to Reduction in Export Duty. (XXXIX—8-4-70), 40-41.
- Proposal to place Government Hotels and tourist centres under Indian Tourism Development Corporation. (XLI—15-5-70), 42-43.
- Provision of public conveniences at red fort, Qutab Minar and the zoo at Delhi. (XXXVIII—3-4-70).
- Publication of Gandhi bichanabali in Bengali. (XXXVII—9-3-70), 102.
- Purchase of small Aircraft "Islander" manufactured by a British Firm (XXXVIII—25-3-70), 190-31.
- Recommendations of Railway Accident Inquiry Committee (1968) re. Signalling Staff. (XXXIX—14-4-70), 90.
- Recommendations of Railway Accidents Inquiry Committee (1968). XXXIX—14-4-70), 91.
- Recovery of loans paid for House Building to refugees by State Governments. (XXXVII—12-3-70), 184-85.
- Recovery of money invested by Government in Cooperative Societies in the collieries in Asansol (XXXVII—12-3-70), 198-99.
- Re-employment of Farrakka Barrage Employees. (XXXVII—4-3-70), 111-12.
- Registration of case against 'Vir Arjun' and 'Pratap' for instigation to indulge in lawlessness. (XXXVII—13-3-70), 192-93.
- Rehabilitation of tribals in district Sholapur. (XLI—5-6-70), 84-85.
- Report of Kapur Commission on probe into Mahatma Gandhi's murder. (XXXVII—9-3-70), 42.
- Representation from Foreign Embassies against ban on Cultural Centre. (XXXVII—18-3-70), 166-67.
- Representation from Mahishita Government Colony, Assansol, Distt. Burdwan. (XLI—23-4-70), 170.
- Representation from Trades of Mohan Singh Place, New Delhi for permanent rehabilitation rights. (XXXVII—9-3-70), 283.
- Restoration of railway lines in Jalpaiguri. (XXXVII—17-3-70), 157-58.

SEN, SHRI DEVEN—*contd.*

- Revision of agreement with national Iranian Oil Company for reduction in price of Daries crude. (XLI—18-5-70), 118.
- Rules and regulations and code of conduct for staff working in Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 411.
- Rules and regulations for giving contract for loading and unloading of goods and parcels. (XLI—19-5-70), 173.
- Sarkar Committee Report on C. S. I. R. (XXXIX—10-4-70), 185.
- Scheduled Caste and Scheduled Tribe Policemen suspended in 1967 Police Agitation in Delhi. (XXXVIII—24-3-70), 232-33.
- Setting of fire to Bogies and Manhandling of Checking Staff by Students near Agra. (XXXIX—14-4-70), 90.
- Setting up of electronic Unit in Ghaziabad. (XXXVIII—1-4-70), 141.
- Setting up of Fertilizer Plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of fertilizer plant by Birlas in Goa *vis-a-vis* Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.
- Setting up of Hydro-electric projects in Himachal Pradesh, Assam, Nagaland and Jammu Kashmir. (XXXVIII—25-3-70), 131-32.
- Sexy German Film passed by Censor Board of India for Exhibition. (XXXVI—26-2-70), 222-23.
- Shah of Iran to Mediate in Indo-Pak. dispute. (XXXVIII—1-4-70), 59.
- Shop rents in Mohan Singh Place Market, New Delhi. (XXXIX—9-4-70), 143.
- Souvenir on Gandhi Darshan. (XXXVI—9-3-70), 97.
- Standardisation of designations and job to end disparities on Railways. (XLI—28-4-70), 120.
- Statehood for Himachal Pradesh. (XXXVIII—3-4-70), 48.
- Steps to achieve Fourth Plan Targets of Nitrogenous fertilizers. (XXXVI—2-3-70), 111-12.
- Stock piling of military equipment acquired by Pakistan from China in Gilgit. (XLI—13-5-70), 21.
- Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.

SEN, SHRI DEVEN—*contd.*

- Strike notice by textile workers in Delhi. (XXXVIII—26-3-70), 195.
- Study made by National Labour commission regarding Farm Labourers. (XL—30-4-70), 23-28.
- Talks with Yugoslavia Foreign Minister on Sino-Indian relation. (XL—29-4-70), 140.
- Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-3-70), 126.
- Time limit for handing over taking over charge by permanent way inspectors on the railways. (XLI—19-5-70), 175.
- Total sanctioned capacity and actual production of foreign oil refineries in India. (XXXVII—16-3-70), 43-44.
- Trade relations between Kashmir and Pakistan. (XLI—6-5-70), 111.
- Trade Relations with China. (XXXVII—4-3-70), 184.
- Trade relations with Nepal. (XXXVI—25-2-70), 84.
- U. N. Session to consider West-Asia issue. (XXXVII—4-3-70), 184.
- U. S. Aid to India. (XXXVI—2-3-70), 70-71.
- U. S. Ambassador's statement on raising States of the Indian Mission in Hanoi. (XXXVII—4-3-70), 146.
- U. S. Proposal for Nepalese Intervention to settle India-China problem. (XXXVII—11-3-70), 186.
- Unauthorised Foreign Cultural Centres, Libraries etc. functioning in India. (XXXIX—8-4-70), 103-04.
- Vivian Bose Commission's report on Dalmia Jain Airways. (XLI—21-4-70), 43-44.
- Water supply in R. K. Puram New Delhi (XXXIX—20-4-70), 123-24.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic (XXXVII—11-3-70), 23.
- Yardstick for posting and equitable distribution of workload of employees in Signal and Telecommunications Department (XLI—12-5-70), 180-81.

*Debates*

- D. G. 1970-71: Min. Lab. Emp. and Reh. (XLI—23-4-70), 286-92.
- D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 62-64.

SEN, SHRI DEVEN—*contd.*

Banking Companies (Acquisition and Transfer of Undertakings) Bill: Consid. Cl. (XXXVIII—24-3-70), 617, 653, 660-61.

President's Address (M). (XXXVI—3-3-70), 298-303.

Proclamation re: West Bengal (Res.) XXVIII—30-3-70), 353-60.

Reported Resignation of one of the advisers the West Bengal Governor (CA) (XXXIX—16-4-70), 152.

West Bengal Budget, 1970-71 :  
General Dis.

D. G. on Account (1970-71)

D. S. G. 1969-70:

(XXXVIII—30-3-70), 353-60

West Bengal State Legislature (Delegation of Powers) Bill: Consid. XL—23-4-70), 374-76).

## SEN, SHRI P. G.

Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 21.

Aluminium shipping vessels. (XXXVII—11-3-70), 17.

Attempt on Shri Jyoti Basu life (XL—24-4-70), 22.

Collision of Truck with a Train at level crossing near Dibrugarh. (XXXIX—7-4-70), 51.

Foreign Banks in India. (XXXVI—2-3-70), 16.

Import of Special Steel. (XXXIX—8-4-70), 150-51.

Land ceiling in various States. (XLI—14-5-70), 20-21.

Prime Minister's assurances re. Additional Refining capacity and Petro-Chemical Complex in Assam. (XXXIX—8-4-70), 37.

Propriety of State Lotteries. (XXXVII—13-3-70), 11.

Purchase of Jute by S. T. C. (XXXVII—11-3-70), 147-48.

Recognition of Contribution made by Scientists of C. S. I. O. (XXXIX—17-4-70), 51.

Reservation of items or small scale sector (XXXVI—3-3-70), 10-11.

Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 10.

SEN, SHRI P. G.—*contd.*

Shortage of coils in districts of Indore, Ujjain Ratlam and Devas. (XXXVIII—25-3-70), 33.

Sugar Policy. (XXXVI—26-2-70), 9.

*Debates*

Annual Reports of University Grants Commission (M). (XLI—12-3-70), 223-27.

D. G. 1970-71:

Min. Irrigation and Power. (XXXIX—8-4-1970), 262  
(XXXIX—9-4-70) 240-42.

D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 55-58.

Essential Commodities (Amendment) Continuance Bill: Consid. as passed by R. S. (XXXVIII—31-3-70), 269-72.

Essential Commodities (Amendment) Continuance Ordinance (Res.) (XXXVIII—31-3-70), 269-72.

Foreign aid (Maintenance of Accounts Bill: by Shri Kanwar Lal Gupta Consid. (XXXVI—27-2-70), 289-92.

University Grants Commission (Amendment) Bill: Consid. as passed by R. S. (XLI—12-5-70), 223-27.

## SEN. DR. RANEN :

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.

American expert invited for designing Airports in India. (XXXIX—17-4-70). 95-96.

Ban on use of L. S. D. medicine in India (XL—27-4-70), 9.

Blindness cases in India. (XXXVI—23-2-70), 56-58.

C. I. A. activities in West Bengal (XXXVI—27-2-70), 23-27.

Changes in Industrial licensing policy (XXXVI—24-2-70), 118-19.

Committee set up to advise S. T. C. to increase exports to U. S. A. (XXXIX—8-4-70), 171.

Creation of Job Opportunities to check Unemployment. (XXXVI—26-2-70), 75-76.

Diplomatic recognition to German Democratic Republic. (XXXVI—25-2-70), 76-77.

Earning of profit by Hotels in public Sector (XXXVI—27-2-70), 109-10.

SEN, DR. RANEN—*contd.*

- Export of Bananas. (XXXVIII—25-3-70), 50-51.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Geological survey for minerals in Madhya Pradesh. (XXXVI—23-2-70), 93-91.
- Implementation of Recommendations of Commission of Enquiry on Job Security in Oil Companies. (XXVIII—2-4-70), 97-98.
- Import substitution programme. (XXXVIII—31-3-70), 26.
- Land for Dandakaranya Project from Madhya Pradesh. (XL—30-4-70), 90-91.
- Meeting of heads of Indian Missions in African countries. (XXXVIII—25-5-70), 19-20.
- Overdrafts to States from the Reserve Bank. (XXXVI—2-3-70), 109.
- Payment of Dues and Release of Grants to Calcutta Corporation services Maintenance of Roads in Calcutta. (XI—27-4-70), 200-01.
- Payment of Income-tax by the Ex-Chief Minister of U. P. (XXXVI—2-3-70), 184.
- Pollution of water by Industrial and Domestic Wastes. (XXXVI—23-2-70), 213-14.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Prospects of British investment in India. (XXXIX—7-4-70), 63.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Radio Moacow campaign to boost Indian Communists. (XI—29-4-70) 14.
- Recommendations of Barooah Committee on Tea Industry. (XXXVI—25-2-70), 77.
- Removal of right of property from Part III of constitution. (XXXVI—24-2-70), 118.
- Reported objection by Planning Commission to include small Car Project in Fourth Plan. (XXXV—3-3-70), 129.
- Representation against the 'Work Norms' introduced in L. I. C. (XXXVI—23-2-70), 205-06.
- Rise in price of Steel. (XXXVI—24-2-70), 10-18.
- Scheme by I. O. C. for jobless engineers and Medical Graduates in Delhi. (XXXVI—23-2-70). 212-13.

SEN, DR. RANEN—*contd.*

- Seminar on Indo-German Democratic Republic Cooperation. (XXXVIII—25-2-70), 127-28.
- Setting up of an Agency to undertake Import of Cotton. (XXXVI—25-2-70), 41.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 11.
- Shri J. R. D. Tata's criticism of Industrial Policy relating to private Sector. (XXXVI—24-2-70), 113-14.
- Strike in Engineering Industry in Jamshedpur. (XXXVI—26-2-70), 33.
- Taking over of sick Mills of Kanpur. (XXXVI—25-2-70), 54.
- Use of inferior type of fuel for plants and machines in the Eastern Region. (XXXVIII—25-3-70), 169.

*Debates*

- Proclamation re: West Bengal (Res.) (XXXVIII—30-3-70), 318-25.
- West Bengal Budget, 1970-71:
- General Dis. D. G. on Account (1970-71) D. S. G. 1969-70. (XXXVIII—30-3-70), 318-23.

## SEN, DR. TRIGUNA :

- Acquisition of land by Oil And Natural Gas Commission for drilling in Assam. (XI—22-4-70), 367-72.
- D. G. 1970-71:
- Min. Pet. and Chem. and Mines & Metals (XXXIX—14-4-70), 230-49.

## SETHI, SHRI P. C. :

- Additional Duties of Excise (Goods of Special Importance) (Amendment) Bill: Consid. (XXXVI—24-2-70), 335-39, 354-56.
- Consid. cl. (XXXVI—24-7-70), 357-60.
- Motion to pass as amended. (XXXVI—24-2-70), 360.
- Appropriation Bill, 1970:
- Int. (XXXVIII—25-3-70), 268-69.
- Consid. (XXXVIII—25-3-70), 273-76.
- Motion to pass. (XXXVIII—25-3-70) 276.
- Appropriation (Nos. 2) Bill, 1970.
- Int. (XL—20-4-70), 340.
- Consid. (XL—30-4-70), 340, 344.
- Motion to pass. (XL—30-4-70), 344.

SETHI, SHRI P. C.—*contd.*

Appropriation (Vote on Account) Bill, 1970: Int. (XXXVII—18-3-70), 258-59, Consid. (XXXVII—11-3-70), 266-67. Motion to pass. (XXXVII—18-3-70), 269.

Banking Companies (Acquisition and Transfer of Undertakings) Ordinance 1970: Laid on the Table. (XXXVI—27-2-70), 251.

Central Sales Tax (Amendment) Bill: Int. (XLI—20-5-70), 229-34.

Contingency Fund of India (Amendment) Bill:

Consid. (XLI—7-5-70), 230-32, 244-45,

Consid. Cl. (XLI—7-5-70), 246-47. Motion to pass, as amended. (XLI—7-5-70), 247.

Correction of answer to U. S. S. No. 5246, dated 6-4-1970 re. visits by Ministers abroad. (XL—4-5-70), 240.

D. G. (on Account), 1970-71:

(XXXVII—17-3-70), 362.

(XXXVII—18-3-70), 230-33.

D. S. G. (General) 1969-70. Statement presented, Discussion and voting. (XXXVIII—26-3-70), 288. (XXXVIII—25-3-1970), 255-67.

Existence of a Hashish Export racket in New Delhi (St.) (XXXVI—29-2-70), 273-75.

Experts Committee on Tax Collection. (H.A.H. Dis.) (XXXVI—2-3-70), 343-52.

Foreign Banks in India (H.A.H. Dis.) (XL—27-4-70), 431-36.

General Budget 1970-71—General Discussion. (XXXVII—13-3-70), 275-87.

Help to Food Corporation of India by nationalised banks. (H.A.H. Dis.) (XXXIX—17-4-70), 313-22.

Impact of increase in the Fourth Five Year Plan. (H.A.H. Dis.) (XXXVI—27-2-70), 326-28.

Income tax on Member's Salaries. (St.) (XLI—8-5-70), 211-12.

Income Tax Returns of M. Ps. (St.) (XXXVIII—31-3-70), 177-81.

Manipur Appropriation Bill, 1970:

Int. (XXXVIII—25-3-70), 331-32.

Consid. (XXXVIII—25-3-70), 334-35.

Motion to pass. (XXXVIII—25-3-70), 335.

Manipur Appropriation. (No. 2). Bill, 1970: Int. (XXXVIII—25-3-70), 335-36.

SETHI, SHRI P. C.—*contd.*

Consid. (XXXVIII—25-3-70), 336. Motion to pass. (XXXVIII—25-3-70), 337.

Manipur Budget, 1970-71.

D. S. G. (Manipur) 1969-70 D.G. (Manipur) 1970-71. (XXXVIII—25-3-70), 326-38.

Matter under Rule 377: Appointment of Third Pay Commission. (XI—24-4-70), 217-23.

Opening of Branches of Nationalised Banks in Bhar. (H. A. H. Dis.) (XLI—13-5-70), 308-16.

Proclamation re: West Bengal (Res.) (XXXVIII—30-3-70), 371-73.

Reported Mis-appropriation of money at the London Branch of the Central Bank of India. (C.A.) (XLI—19-5-70), 185-204.

Resolution re: appointment of Third Pay Commission, laid on the Table. (XL—23-4-70), 364-70.

Union duties of Excise (Distribution) Amendment Bill:

Consid. (XXXVI 24-2-70), 289-92, 329-34,

Consid. cl. (XXXVI—24-2-70), 334-35.

Motion to pass as amended (XXXVI—24-2-70) 335.

Utilisation of PL-480 Funds. (H.A.H. Dis.) (XXXVIII—1-4-70), 314-20.

Visit of Vohra Committee to U. P. (H.A.H. Dis.) (XLI—8-5-70), 277-80.

West Bengal Appropriation Bill, 1970:

Int. (XXXVIII—30-3-70), 377.

Consid. (XXXVIII—30-3-70), 377-78.

Motion to pass. (XXXVIII—30-3-70), 378.

West Bengal Appropriation (Vote on Account) Bill, 1970:

Int. (XXXVIII—30-3-70), 375-76.

Consid. (XXXVIII—30-3-70), 376.

Motion to pass. (XXXVIII—30-3-70), 376.

West Bengal Budget, 1970-71:

General Dis. D. G. on Account (1970-71),

D. S. G. 1969-70, (XXXVIII—30-3-70), 371-73.

## SEZHIYAN, SHRI :

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.



SEZHIYAN, SHRI—*contd.*

Bond money from Doctors proceeding for specialised training abroad. (XXXVII—16-3-70), 62-64.

Buffer stock of Foreign Exchange. (XXXVI—2-3-70), 141.

Communal riots in Bhilai. (XXXVI—27-2-70), 106-07.

Compulsory Housing Plan for Industrial Employecs. (XXXVII—5-3-70), 92.

Conversion of Posts and Telegraphs Department into a Corporation. (XXXVI—26-2-70), 223.

Creation of Buffer Stock in Groundnut and cotton. (XXXVII—12-3-70), 212.

Credit policy of Nationalised Banks. (XXXVI—2-3-70), 139-40.

Decrease in L. I. C. Premium Rates. (XXXVI—23-2-70), 99-100.

Expansion of Medical Facilities in villages. (XXXVII—9-3-70), 59.

Financial aid to Tamilnadu to construct customs Building at Dhanushkodi Port. (XXXVII—5-3-70), 105.

Import of Edible Oils. (XXXVII—5-3-70), 9

Non-payment of rent by Supar Bazar, New Delhi. (XXXVI—26-2-70), 30-32.

Opposition to automation on Railways. (XLI—19-5-70), 5-6.

Pension Scheme for freedom fighters. (XXXVI—27-2-70), 167.

Production of anti-tank "Cobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.

Revised price of cement. (XXXVI—24-2-70), 19.

Revision of Emoluments of U. P. S. C. Members. (XXXVII—13-3-70), 179.

Uniformity in rates of interest on Public and General Provident Fund Accounts. (XXXVII—16-3-70), 34-35.

World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 21-22.

*Debates*

D. G. 1970-71: Min. Irr. & Power. (XXXIX—9-4-70), 187-93.

SEZHIYAN, SHRI—*contd.*

Finance Bill, 1970: Consid. (XLI—5-5-70), 193-98

Obituary Reference : Death of Shri Jaipal Singh. (XXXVIII—20-3-70), 5-6.

Prorogation of the Haryana Legislative Assembly (M). (XXXVII—4-3-70) 352-56.

Reported Mis-appropriation of money at the London Branch of the Central Bank of India. (C.A.) (XLI—19-5-70), 185,189-92.

Role of Governors in the recent Ministry-making in UP and Bihar (Dis) (XXXVI—23-2-70) 327-30.

Union duties of Excise (Distribution) Amendment Bill : Consid. (XXXVI—24-2-70), 318-22.

Use of force by the police against certain M. P. and others near Patel chowk, New Delhi. (A. M.) (XXXIX—8-4-70), 241-44, 262-66.

## SHAH, SHRIMATI JAYABEN :

Improvement in Narrow-gauge Railway Lines. (XXXVI—24-2-70), 25.

Loss to Railway property due to violence. (XXXVI—3-3-70), 20.

Places developed as Tourist Centres in the country. (XLI—12-5-70), 40-41, 42.

*Debates*

Arms flow to persons engaged in inter-party clashes in Calcutta. (C.A.) (XXXVI—3-3-70), 220.

D. G. 1970-71:

Min. Ind. Dev. and Int. Trade. (XXXIX—16-4-70), 236-38.

## SHAH, SHRI K. K. :

Personal Explanation by—(XI—4-5-70), 264.

Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation (C.A.) . (XXXIX—10-4-70), 211-13.

Shortage of Houses in Urban areas. (H.A.H. Dis.) (XXXVII—9-3-70), 590-98.

Statue of Netaji Sabhas Chandra Bose. (H. A. H. Dis.) . (XL—4-5-70), 361,366-68.

## SHAH, SHRI SHANTI LAL :

*Debates*

Bye-election in Charan Mahadevi Assembly constituency of Tamil Nadu. (S.R.) . (XL—5-5-70), 287-88.

**SHAH, SHRI SHANTI LAL—contd.**

Facilities to the Leader of the Opposition. (XLI—14-5-70), 242.

Finance Bill, 1970. Consid. (XL—1-5-70), 258-63.  
(XL—4-5-70), 268-73.

Prorogation of the Haryana Legislative Assembly. (M). (XXXVII—4-3-70), 327-31.

Re. Finance Bill, 1970. (XL—1-5-70), 236-38.

**SHAH, SHRI T. P. :**

Accounts of Indian Establishments, Firms and Companies in foreign banks. (XXXV—30-5-70), 115.

Action against Globe Finance Company (XXXIX—13-4-70), 39-40.

Allotment of Agricultural land to Ex-servicemen in M. P. (XXXVIII—1-4-70), 103.

Appointment of a Commissioner for the settlement of released emergency Commissioned Officers. (XXXVIII—25-3-70), 78-79.

Army Major and Jawans killed in an Encounter with Mizos. (XXXVIII—1-4-70), 104.

Article on Guerrilla Warfare in Naxalite Organ 'Liberation'. (XXXIX—10-4-70), 35.

Built up area of the unapproved colonies under D. D. A. (XLI—18-5-70), 23.

Emergency Commissioned Officers released after Second World War. (XXXVIII—25-3-70), 80-81.

Export of Cow and Calf Leather. (XXXVIII—1-4-70), 49.

Grant to Madhya Pradesh and Delhi Administration due to Damage to Crops as a result of Hailstorm in March, 1970. (XXXIX—9-4-70), 107-09.

Incident of Violence in West Bengal. (XXXVIII—3-4-70), 144.

Indian Forest Officers kidnapped by Pakistan solidiers. (XXXIX—16-4-70), 68.

Issue of ration cards to labourers in Delhi. (XXXVIII—26-3-70), 156-57.

Japanese Loan to India. (XXXIX—6-4-70), 207.

Losses to Public Sector Undertakings (XXXVIII—30-3-70) 95.

Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—2-3-70), 212-13.

**SHAH, SHRI T. P.—contd.**

Medical Colleges in Delhi. (XL—27-4-70) 72-74. (XL—4-5-70), 55-56.

Murder of Shri Baldev Singh. (XXXVIII—3-4-70), 146.

Murder of woman employees of Indian Embassy in U. K. (XXXVIII—25-3-70), 79-80.

Naxalite centre on Nagaland border. (XXXVIII—3-4-70), 38.

New Radio Stations in Chhattisgarh Region of Madhya Pradesh. (XXXIX—9-4-70), 106-07.

Post Offices in Madhya Pradesh. (XXVIII—2-4-70), 93-94.

Railway Link for Rewa with Allahabad or Satna. (XXXIX—7-4-70), 79.

Refusal by certain persons to become Chairman of the proposed Third Pay Commission. (XXXVIII—30-3-70), 48.

Re-instatement of P. & T. Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXVIII—2-4-70), 2-16.

Running of Electric Trains in Madhya Pradesh. (XXXIX—7-4-70), 20-23.

Slapping of a Member of Parliament by District Collector of Ujjain. (XXXVIII—24-3-70), 39-40.

Suggestion by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800/- crores, to States with a low Per Capita Income. (XXXIX—8-4-70), 80-81.

**SHAH, SHRI VIRENDRAKUMAR :**

Additional supply of crude oil from Rudrasagar and Lakwa Oil Fields. (XXXVII—9-3-70) 63.

Administrative reforms in Orissa. (XXXIX—17-4-70), 145-46.

Advertisement space for public sector undertakings and nationalised banks in Souvenir published by A. I. C. C. (XXXVII—16-3-70), 69-80.

Aid to States for famine, drought and flood reliefs. (XXXVII—9-3-70), 362.

Aid to super-phosphate Industry to augment its production. (XXXVII—12-3-70), 167-69.

Air service between Keshod and Ahmedabad. (XXXVII—3-4-70), 50-51.

Allotment of Wagons to coal Mines. (XXXIX—14-4-70), 106.

SHAH, SHRI VIRENDRAKUMAR—*contd.*

- Application from TISCO for installation of Plate Mill. (XXXVI—3-3-70), 156-57.
- Appointment of Governor of Reserve Bank of India. (XXXIX—6-4-70), 192.
- Area under high yielding varieties of seeds and its effect on production of foodgrains. (XXXVII—12-3-70), 171.
- Assessment of crude reserves in Assam and Gujarat by O. N. G. C. (XLI—18-5-70), 157.
- Atomic Power Plant in Saurashtra Gujarat (XXXVII—4-3-70), 154.
- Attuning Indian Civil Servants to Ideologies of Government (XXXVII—9-3-70), 237.
- Award of Padmashri to Film Producer Ritwik Ghatak (XXXVII—9-3-70), 32.
- Bank Loans for Unemployed Emergency Commissioned Officers for Setting up small Scale Industries. (XL—22-4-70), 192.
- Billet requirements of Exporter Re-rollers. (XL—28-4-70), 76.
- Bokaro Steel Plant. (XXXVII—17-3-70), 116-17.
- Broad-gauge line from Okha to Porbandar (Western Railway). (XXXVIII—31-3-70), 87.
- Central Assistance for famine-hit areas in Rajasthan and Tamil Nadu. (XXXVII—9-3-70), 282.
- Change of foreign secretaries in Ministry of External Affairs. (XLI—13-5-70), 164.
- Check on multiplication and spread of pests and pathogenes. (XXXVII—5-3-70), 108-09.
- Coal Gasification Plant at Hyderabad. (XXXIX—17-4-70), 144-45.
- Collaboration of M/s Entente (P) Ltd. with foreign publishing houses. (XLI—19-5-70), 128-29.
- Commencement of current Parliament Session at Week-end instead of at the beginning of a week. (XXXVII—9-3-70), 236.
- Comparative costs of power for industrial use in India and other countries. (XLI—20-5-70), 45-46.
- Complaint by R. O. C. Pharmaceuticals regarding delay in getting approval of prices for sale of their products. (XXXVI—2-3-70), 135-36.
- Construction of a 200-odd room building in Chanakyapuri, New Delhi by New Delhi Municipal Committee (XXXVIII 3-4-70), 190-91.

SHAH, SHRI VIRENDRAKUMAR—*contd.*

- Construction of Coastal Highway in Gujrat (XXXVI—27-2-70), 149-50.
- Consultation with State Chief Minister before Prime Minister's Tour to that State. (XXXVII—9-3-70), 295.
- Consumption of Chemical fertilizers and its effect on Food Production. (XXXVII—12-3-70), 169-71.
- Conversion of Metre-gauge-line to Broad-gauge between Viramgam Rajkot and Rajkot-Veraval (Western Railway). (XXXVIII—31-3-70), 87.
- Copper Deposits and Exploitation thereof. (XXXIX—13-4-70), 144.
- Country-wide invitation to newspaper editors. (XXXVIII—26-3-70), 64-66.
- Criticism regarding revolving tower project of Ashoka Hotel New Delhi. (XXXVII—9-3-70), 199.
- Custody of 350 railway wagons with port trust of Bombay. (XXXVIII—3-4-70), 99-100.
- Deep sea drilling in gulf of Cambay. (XXXVII—16-3-70), 109-10.
- Delay in commissioning of Gujarat Petro-Chemical Complex including Caprolactum project. (XXXVII—9-3-70), 287.
- Delay in setting up caustic Soda Chlorine Plant in Gujarat. (XXXVIII—9-3-70), 361.
- Dependence upon imported Crude for expansion of Gujarat Refinery. (XLI—18-5-70), 53.
- Designing of second stage expansion of Bokaro Steel Plant by Central Engineering and design bureau. (XXXVIII—24-3-70), 344-45.
- Development of Russian Engine for being fitted into H. F. -24. (XXXVII—11-3-70), 119-20.
- Diversification or expansion of industrial units. (XLI—19-5-70), 150.
- Enquiry into medical value of different brands of Oxytetracycline. (XXXVII—9-3-70), 363.
- Expansion of capacity of Raymond Woollen Mills Ltd. Bombay. (XXXIX—8-4-70), 88.
- Expenditure incurred by the Department of Atomic Energy on visits abroad. (XXXVIII—25-3-70), 113-14.
- Expenditure on tours of Prime Minister to U. P. (XXXVI—27-2-70), 130-520.

SHAH, SHRI VIRENDRAKUMAR—*contd.*

- Export of Heavy Engineering Corporation equipment to Russia. (XL—21-4-70), 141-42.
- Exports of Ingots and Billets produced at Durgapur Steel Palant. (XXXVI—3-3-70), 157-58.
- Export of Skins and Leather. (XXXIX—9-4-70), 52.
- Export of wagons. (XXXVII—4-3-70), 155-56.
- Failure of Kanpur made H.S.-748 aircraft. (XLI—15-5-70), 143-44.
- Fall in the export of jute as compared to that of Pakistan. (XLI—13-5-70), 107.
- Fixation of freight rates for Oil Tanker by Tanker Brokers Association in London. (XXXIX—6-4-70), 191-92.
- Foreign Investment Board. (XXXVIII—51-5-70), 90.
- Government expenditure on its advertisements in English Dailies during 1968 and 1969. (XLI—14-5-70), 163-64.
- Help to small Units by Gujrat State Financial Corporation. (XXXVI—2-3-70), 136-40.
- High cost of indigenous machinery issued for irrigation purposes. (XLI—20-5-70), 117-19.
- High Prices of Drugs. (XXXIX—20-4-70), 44-45.
- Impact of P. I. B. Wall Newspaper on the people. (XLI—14-5-70), 165-66.
- Import duty on Cloves, Cinnamon and Cardamom. (XXXVII—4-3-70), 155-58.
- Import of Chloramphenicol. (XXXVIII—25-3-70), 114-15.
- Import of sodium hydrosulphite. (XLI—19-5-70), 77.
- Inability of Indian Oil Refineries to refine Rostam Crude and accumulation of stocks thereof. (XXXIX—13-4-70), 144-45.
- Incidents of goods pilferage at Calcutta port. (XL—24-4-70), 144.
- Increase in Fund Allocation for Information and Broadcasting Ministry. (XXXI—9-4-70), 142.
- Increase in load factor of I. A. C. on trunk and high density routes. (XXXVIII—24-3-70), 187-88.
- Increase in number of Hippies in India. (XXXVII—3-3-70), 185.
- Indian and Eurobond Market. (XXXIX—6-4-70), 63-64.

SHAH, SHRI VIRENDRAKUMAR—*contd.*

- Installation of a mechanised ore berth at Madras port. (XLI—15-5-70), 36-37.
- Investigation into shortage of five paise stamps in Ahmedabad. (XLI—14-5-70), 164-65.
- Irrigation Project of Maharashtra Pending with the Government. (XLI—22-4-70), 192.
- Loss incurred by I. D. P. L. (XLI—11-5-70), 125-26.
- Loss to Mining and Allied Machinery Corporation. (XXXVII—10-3-70), 45-47, 107.
- Machine Tool Plants in Bhavnagar and Ajmer. (XXXVI—3-3-70), 153-55.
- Manufacture of Concrete Slabs from Plastic Solution. (XXXIX—17-4-70), 81.
- Manufacture of scooters by Gujarat small scale Industries Corporation. (XXXVIII—24-3-70), 345-47.
- Manufacture of tractor with Czechoslovakia collaboration. (XLI—21-4-70), 142-43.
- Measures to attract Indian scientist abroad. (XLI—24-4-70), 51.
- Measures to improve Low Operational efficiency of existing fertiliser Plants. (XXXIX—15-4-70), 82-85.
- Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVII—4-3-70), 146-47.
- Mention of Governor-General in fundamental rules and supplementary rules. (XXXVII—16-3-70), 90-91.
- Misleading information given by an Indian Embassy abroad to a girl student coming to India. (XLI—22-4-70), 193.
- Mobilisation of resources by States. (XLI—11-5-70), 45-46.
- Modification of Agreement with National Iranian Oil Company Re. Price of Darius Crude. (XXXIX—20-4-70), 89-90.
- Non-payment of rent by Super Bazaar New Delhi. (XXXVI—26-2-70), 30-32.
- Observations by Maharashtra Irrigation Minister re. issue of licences. (XLI—19-5-70), 51-52.
- Operation of HS-748 by I. A. C. (XLI—15-5-70), 142-43.
- Organising of Guerilla type warfare in Kashmir. (XXXVIII—25-3-70), 43.
- PL-480 funds for Housing programmes. (XXXVI—28-2-70), 147-48.

**SHAH, SHRI VIRENDRAKUMAR—contd.**

- Permission to private sector units to manufacture telephone cables. (XL—21-4-70), 143-44.
- Placing of orders for powerful tugs by Madras Port Trust for Dock Project at Madras. (XXXVIII—3-4-70), 191-93.
- Pressure on employers of Union Tyranny and abuse of trade unions. (XXXIX—16-4-70), 94.
- Price control on Aluminium. (XLI—19-5-70), 189.
- Price Policy of Public Sector Undertaking (XLI—18-5-70), 107.
- Prime Ministers' speeches in U. P. (XXXIX—10-4-70), 59.
- Production of Billets by Main Steel Producers (XLI—12-5-70), 155.
- Production of Steel Bars and Rods. (XLI—12-5-70), 152-53.
- Production of Wheels and axles unit at Durgapur Steel Plant. (XXXVI—3-3-70), 155-56.
- Progress made in manufacture of Tractors and Fertilisers in M. F. (XL—23-4-70), 174-76.
- Project Report for Bokaro Steel Plant. (XXXVII—17-3-70), 117-19.
- Proposal for exploratory off-shore drilling and development of Bombay High. (XXXVII—16-3-70), 31-32.
- Provision of Helipads during Prime Minister's tours to U.P. (XXXVI—27-2-70), 151-52.
- Public Sector Projects in Gujarat. (XXXIX—8-3-70), 63-64.
- Purchases from Industrial Unit by States (XLI—12-5-70), 74.
- Reform in tea board (XLI—13-5-70), 164.
- Refusal by Members of A. R. C.'s study Team to sign its report on Scientific Departments. (XXXIX—17-4-70), 76-77.
- Report of World Bank on India's Economy. (XXXVIII—3-3-70), 49.
- Resentment of students against ill-equipped department of Agricultural Engineering of Orissa University of Agriculture and Technology. (XXVIII—2-4-70), 129.
- Resentment of Young Scientists against old Scientists. (XXXVII—13-3-70), 119-20.
- Salem Steel Project. (XLI—12-5-70), 151-52.

**SHAH, SHRI VIRENDRAKUMAR—contd.**

- Scheme submitted by Madras Port Trust for Dock Project at Madras. (XXXVIII—3-4-70), 193-94.
- Second Oil Refinery in Assam. (XXXVI—2-3-70), 132.
- Seizure of Hashishment for Smuggling into U. S. A. (XXXVII—16-3-70), 18.
- Selection of proper plant and Seeds for increase yield of agricultural Commodities. (XXXVII—5-3-70), 107-08.
- Setting up of a pig Iron Complex by Durgapur Projects Ltd. (XXXIX—14-4-70), 48.
- Setting up of an Alkaloid Plant at Neemuch for Processing Opium. (XXXVIII—1-1-70), 47.
- Setting up of agricultural commission. (XXXVIII—26-3-70), 168.
- Setting up of Hotels by Railways. (XXXIX—7-4-70), 139-40.
- Setting up of Power generation Units by Damodar Valley Corporation. (XXXIX—8-4-70), 145.
- Sharamadan by Villagers at Kotnath Road Railway Station (Western Railway) and Train Facilities. (XXXVIII—31-3-70), 89.
- Shortage of letter boxes in Rajkot, Jamnagar and Bhavnagar in Saurashtra. (XXXVII—12-3-70), 165-66.
- Soviet Supplies for Bokaro Steel Plant. (XXXVIII—31-3-70), 37.
- Specifications laid down by Russians for supply of coal to Bokaro. (XXXVII—17-3-70), 117-18.
- Statistics regarding size of holdings (XXXIX—16-4-70), 45.
- Steps for increase in the yield of rice. (XXXVII—5-3-70), 109-10.
- Steps to popularise methods of record production of sugarcane by a Maharashtra Farmer. (XXXIX—9-4-70), 141-42.
- Storage facilities for Foodgrains. (XL—23-4-70), 173-74.
- Student participation in University management. (XXXVIII—24-4-70), 187-89.
- Study of Cost of Labour and Production in Selected Industries. (XL—23-4-70), 60-61.
- Supply of equipment by H. E. C. to Bokaro Steel Plant. (XXXVII—13-3-70), 107-08.
- Supply of natural gas from Ankleshwar oil fields by O. N. G. C. to Baroda Municipal Corporation. (XXXVII—16-3-70), 110-11.

SHAH, SHRI VIRENDRAKUMAR—*contd.*

- System of customs evaluation. (XL—18-5-70), 106.
- Tamil Nadu's Ban on Steel. (XXXVII—10-3-70), 106-07.
- Theft cases in Bhilai Steel Plant. (XXXIX—7-4-70), 140.
- Top posts lying vacant in Govt. of India Offices. (XXXVIII—1-4-70), 82.
- Top Posts lying vacant in Public Undertakings. (XXXVIII—30-3-70), 100.
- Training by industrial organisations under Trade Apprenticeship Act. (XXXIX—16-4-70), 117.
- U. S. Aid Loan for Trombay Expansion Scheme of F. C. I. (XXXIX—6-4-70), 190-91.
- Under-bridges/over-bridges near different railway stations in Bhavnagar (Western Railway). (XXXVIII—24-3-70), 347.
- Uneconomic railway lines. (XL—21-4-70), 144-45.
- Use of Computer for the publication of Trade Data. (XXXVII—18-3-70), 88-89.
- Utilisation of capacity in Heavy Electrical Plants. (XXXVIII—24-3-70), 343-44.
- Vacant posts of Ambassadors (XXXVIII—1-4-70), 68.
- Venkatappiah Committee on Rural Credit (XL—23-4-70), 92-93.
- Views expressed by Chairman Maharashtra Cooperative Bank re. cooperative Banks (XLII—11-5-70), 124-25.
- Views expressed by Minister of State for Industrial Development regarding Urban Property Rights. (XXXVII—4-3-70), 73-74.
- Villages provided with Post Offices and Telephone Exchanges in Junagadh District, Gujarat. (XXXVII—12-3-70), 172.
- Visits to Maharashtra by Home Minister. (XXXVI—27-2-70), 148-49.
- Vizag Zinc Smelter Plant Project. (XXXIX—20-4-70), 137-38.
- Wild Life Tourism in India. (XXXVII—13-3-70), 37.

*Debates*

D. G., 1970-71:

- Min. Foreign Trade. (XXXIX—13-4-70), 295-305.
- Leave of absence. (XLI—20-5-70), 190.
- Unemployment Problem. (Res.) (XXXVIII—3-4-70), 297-300.

## SHALWALE, SHRI RAM GOPAL :

- Activities of Pakistani nationals in Rourkela steel plant. (XXXVII—17-3-70), 180-81. (XXXVIII—24-3-70), 359-60.
- Agreement with U. A. R. for Cooperation in Atomic Field. (XL—29-4-70), 112.
- Alleged rape of a Harijan Girl of Danapur (Patna). (XXXIX—17-4-70), 173-74.
- Alleged shelter to the striking Delhi Sweeper's led by a Central Minister. (XXXVII—9-3-70), 297.
- Alleged violation of Pakistani airspace by Indian Aircraft. (XL—22-4-70), 86.
- Allotment of agricultural land to Ex-service men in M. P. (XXXVIII—1-4-70), 103.
- Anti-Indian and pro-Pakistan Elements in Aligarh University. (XXXIX—17-4-70), 83.
- Antiques with Private Collectors. (XXXIX—17-4-70), 18-25.
- Appointment of a Commission for the settlement of released emergency Commissioned Officers. (XXXVIII—25-3-70), 78-79.
- Archaeological Survey of India. (XXXIX—10-4-70), 18.
- Army Major and Jawans killed in an encounter with Mizos. (XXXVIII—1-4-70), 104.
- Arrangement by Colliery Workers Welfare Fund for controlling Cancer among Colliery Workers. (XL—23-4-70), 121.
- Arrest of persons involved in the fire in Heavy Engineering Corporation, Hatai. (XXXVIII—3-4-70), 93-94.
- Atrocities on people belonging to Balai caste in Madhya Pradesh. (XXXIX—17-4-70), 90-91.
- Balai Bariya Bandh. (XLI—6-5-70), 25-29.
- Ban on smoking. (XL—27-4-70), 216-18.
- Ban on the Export of Galf Leather. (XXXVII—18-3-70), 47-48.
- Blackmarketing of vanaspati ghee. (XXXIX—16-4-70), 65.
- Bomb explosions in West Bengal. (XXXVIII—3-4-70), 145.
- Broadcasting of an objectionable drama at Jaipur A. I. R. Station. (XXXIX—16-4-70), 82.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Categorisation of special ticket examiners as running Staff. (XXXVIII—24-3-70), 385-86.

## SHALEWAL SHRI RAM GOPAL—Contd.

- Centre's powers to check disturbances in States. (XXVIII—24-3-70), 243.
- Check on theft of railway property. (XXXVIII—31-3-70), 33.
- Checking of Goondaism in Shiwaji Marg (Najafgarh Road) (XXXVIII—24-3-70), 174-75.
- Christian Girls sent abroad for training in Nursing. (XXXIX—6-4-70), 133-34.
- Civic amenities in J. J. Colonies. Delhi. (XXXIX—20-4-70), 22+25.
- Closure of electric crematorium in Delhi. (XXXIX—20-4-70), 221-22.
- Closure of foreign cultural Centres in India. (XXXVII—4-3-70), 32.
- Commemorative stamp on Swami Shradhanand. (XXXVIII—26-3-70), 89-90.
- Complaints against unwanted sterilization. (XXXVII—16-3-70), 214-15.
- Construction of a Hostel for Harijan Girls by Delhi Administration. (XXXVII—10-3-70), 85.
- Construction of a Motorable road by China in Tibet Plateau. (XXXVII—11-3-70), 162.
- Construction of a permanent open bridge over river Jamuna at Delhi. (XXXVII—13-3-70), 195-96.
- Construction of small houses for Ministers. (XL—4-5-70), 13-14.
- Construction work on the land acquired by Central Government near Ghaziabad. (XXXVIII—39-3-70), 198.
- Contribution of Indian Scientists in Apollo-13. (XL—29-4-70), 118.
- Cow beaten to death in Malviya Nagar New Delhi. (XXVIII—2-4-70), 69-70.
- Dandkaranya Project. (XXXIX—16-4-70) 68.
- Death of an Indian pilot at Tribhuvan Aerodromes Kathmandu. (XLI—8-6-70), 58.
- Declaration of Shivratri as Holiday. (XXXVIII—24-3-70), 173-74.
- Defence employee in league with Pakistani spies arrested in Chandigarh. (XL—22-4-70), 78.
- Deletion of Dhangar (Khatik) Caste from the list of Scheduled Castes. (XXIX—14-4-70), 124.
- Demonstration by Haryana teachers (XXXVIII—24-3-70), 174.

## SHALWAL SHRI RAM GOPAL—Contd.

- Derailment of goods train at Dankaur Station on Ghaziabad-Khurja Section (Northern Railway). (XLI—21-4-70), 95-96.
- Development of means of Communications between Srinagar and Leh. (XXIX—10-4-70), 90.
- Development of payment vegetable Market in Jheel Karenja by D. D. A. (XXXIX—6-4-70), 188.
- Dissolution of Central Gosamvardhan Council. (XXXVIII—26-3-70), 47-48.
- Duties, Functions and Tours etc. of Dandakaraaya Project Officers. (XXIX—9-4-70), 122-23.
- Effect of D. D. T. on Human Life. (XXXIX—20-4-70), 115.
- Effect on footwear Industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.
- Electrification of Railway Stations on Northern Railway. (XXXVII—17-3-70), 139-40.
- Electrification of Staff Quarters on Northern Railway. (XXXVII—17-3-70), 139.
- Emergency Commissioned Officers, released after Second World War. (XXXVIII—25-3-70), 80-81.
- Employees under E. S. I. Scheme in Bhavani Mandi and amounts spent thereon. (XL—23-4-70), 120.
- Enquiry against office bearers of La<sup>1</sup> Bahadur Shastri Rashtriya Vidyapeeth Delhi. (XXXIX—10-4-70), 90.
- Enquiry into Pahari Dhiraj Cooperative House Building Society, Delhi. (XL—30-4-70), 76-77.
- Estimated production of wheat, Mustard Seeds and Rabi Crops. (XXXIX—9-4-70), 56-57.
- Examination of ladies by male doctors in Irwin Hospital, New Delhi. (XLI—18-5-70), 220.
- Export of Cow and Calf Leather. (XXXVI—1-4-70), 49.
- Facilities for training in Nursing in India. (XXIX—6-4-70), 134-35.
- Facilities in Staff quarters in Kishanganj Railway Colony, Delhi. (XXXVIII—31-3-70), 127.
- Facilities provided by I. O. C. for meeting fuel requirements of rural areas. (XXXIX—13-4-70), 34-35.
- Family Planning Programme among Muslims. (XXIX—20-4-70), 164-66.

**SHALWALE, SHRI RAM GOPAL—Contd.**

- Fast Trains on Delhi-Howrah Route. (XXXIX—7-4-70), 35-36.
- Furniture for servants quarters of M.Ps. (XXXIX—20-4-70), 121-22.
- Gandhi Centenary International Conference held in Delhi. (XXXVIII—24-3-70), 265-66.
- General Hospital in Trans-Jamuna Area. (XL—4-5-70), 106-07.
- General Motors Company in U. S. A. negotiating trade with China through Indian Embassy (XXXVIII—25-5-70), 147.
- High Power short wave transmitters at Aligarh. (XXXIX—16-4-70), 83.
- Hindi work in Government offices. (XL—24-4-70), 56.
- Hospitals proposed to be set up under E. S. I. Scheme during Fourth Five Year Plan. (XL—23-4-70), 119-20.
- Hospitals without Doctors and Medicines in the country. (XXXIX—6-4-70), 187-88.
- Improvement in management of Ashoka Hotels Ltd., New Delhi. (XXXIX—10-4-70), 88.
- Incidence of Suicide. (XXXIX—10-4-70), 87.
- Incidents of Dacoitees and murders in Trains. (XXXIX—7-4-70), 167-68.
- Incidents of thefts at Sharanpur Railway Station (Northern Railway). (XXXIX—7-4-70), 180-81.
- Increase in pension of retired railway employees. (XXXVIII—31-3-70), 197.
- Increase in price of articles after announcement of Budget proposal for 1970-71. (XXXIX—14-4-70), 73.
- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Kannada film "Samaskar". (XL—30-4-70), 15-20.
- Ladakhis in I. A. S. (XXXIX—17-4-70), 88-89.
- Late running of passenger trains from Bareilly to Aligarh. (XXXIX—7-4-70), 167.
- Legislation against Bigamy in Delhi. (XXXVII—13-3-70), 177-78.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Loans received by Hindustan Housing Factory, Delhi. (XXXIX—13-4-70) 134.

**SHALWALE, SHRI RAM GOPAL—Contd.**

- Loss to railways due to Political Disturbances, Agitation and accidents. (XXXVII—24-3-70), 338-39.
- Magisterial enquiry into the murder of Shri Baldev Singh. (XXXVIII—24-3-70), 212-13.
- Maintenance of Airstrips. (XXXIX—10-4-70), 87.
- Maintenance of Historical Monuments associated with India's Independence Struggle. (XXIX—17-4-70), 87-88.
- Maintenance of samadhi of Shahji Bhonsle in Mysore. (XXXIX—10-4-70), 75.
- Marketing of Tetracycline in India under Different Branch names by American Firms. (XXXIX—20-4-70), 90-92.
- Memorandum by Daily Passengers's Association, Delhi Shahdara and Ghaziabad. (XLI—19-5-70), 17.
- Milk booths by D. M. S. in trans-Jamuna colonies. (XXXVIII—26-3-70), 159.
- Missing Captain of Indian Security Force at Ranchi. (XL—29-4-70), 64-65.
- Mizo rebels getting financial assistance from China. (XXXVII—11-3-70), 185-86.
- Murder of Shri Baldev Singh. (XXXVIII—3-4-70), 146.
- Murder of women employee of Indian Embassy in U. K. (XXXVIII—25-3-70), 79-80.
- Muslim Ulemas' preaching against Family Planning. (XL—27-4-70), 19.
- National Industrial Development Corporation Limited. (XXXIX—14-4-70), 97.
- Need for Sanskrit Schools Organisation on the lines of Central Schools Organisation. (XXXIX—10-4-70), 154.
- Nepal's support to Pakistan for Non-aligned Meet. (XXXVIII—1-4-70), 139.
- Notice served on Government regarding title of Press Information Bureau newspaper "Hamara Desh". (XXXVII—12-3-70), 193-94.
- Obtaining of parents' permission before sending Girls to Germany for training in Nursing. (XXXIX—6-4-70), 51.
- Out-of-turn allotment of quarters on Medical Grounds. (XXXIX—6-4-70), 186-87.
- Out-of-turn Allotment of quarters to Employees who have put in more than 15 years of Service. (XXXIX—20-4-70), 28-30.



- SHALWALE, SHRI RAM GOPAL—Contd. f**
- Ownership rights of the plots to settlers of Jhugi Jhonpri Colonies. (XXXVI—23-2-70), 211.
- Pakistani infiltrators in Jammu and Kashmir. (XXXVIII—3-4-70), 201.
- Peking Radio Broadcasts regarding Indian Territory Occupied by China. (XXXIX—8-4-70), 70-72.
- Peking Radio Incitement to Indian Reactionaries. (XXVIII—2-4-70), 62-63
- Pending cases re. demotion of employees of Higher Secondary Schools in Delhi. (XXXVIII—24-3-70), 241-42.
- Permission for construction in old Rajendra Nagar, New Delhi. (XXXIX—20-4-70), 222-23.
- Platform Facilities at stations on Northern Railway. (XXXVII—7-3-70), 140.
- Platform on Mundha Pande Station between Moradabad and Rampur (Northern Railway). (XXXVII—17-3-70), 140-41.
- Policy regarding opening of post offices in the country and their working. (XXXVIII—26-3-70), 130-31.
- Post Offices in Uttar Pradesh. (XXVIII—2-4-70), 70-71.
- Production in Triveni Structural Limited, Allahabad. (XXXIX—14-4-70), 96.
- Production of anti-tank "Gobra" Missiles by Pakistan in collaboration with West Germany. (XXXVI—25-2-70), 138.
- Prohibition of polygamy in Delhi. (XLI—5-5-70), 74-75.
- Provision for food and milk for school children. (XL—24-4-70), 110.
- Radio Station at Aligarh. (XXXVII—12-3-70), 194.
- Raids by Naxalites on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Reactions of State Governments to Unemployment Insurance Scheme. (XL—23-4-70), 51.
- Recommendation of Reconstituted Mica Mines Labour Welfare Advisory Committee and Central Advisory Board. (XL—23-4-70), 123-24.
- Recovery of arms and ammunition in West Bengal, Rajasthan and Jammu and Kashmir. (XXXIX—17-4-70), 104-05.
- Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—3-4-70), 147.
- SHALWALE, SHRI RAM GOPAL—Contd.**
- Refusal by certain persons to become Chairman of the proposed Third Pay Commission. (XXXVIII—30-3-70), 48.
- Rehabilitation of ex-servicemen in J & K, Rajasthan and Kutch. (XXXVII 11-3-70), 184-85.
- Rehabilitation of oustees of Pon Dam area (XXXVII—11-3-70) 36.
- Re-instatement of P & T. Employees of Madhya Pradesh suspended due to their participation in 1968 strike. (XXVIII—2-4-70), 2-16.
- Release of Dr. T. Mascarenhas from the Portuguese Jail. (XXXVI—25-2-70), 77-78.
- Renaming of Roads in New Delhi after Indian Leaders/Social Workers. (XXXVIII—30-3-70), 199.
- Renaming of Willingdon Hospital, New Delhi. (XLI—11-5-70), 226-27.
- Reorganisation of Air Headquarters. (XL—29-4-70), 1-7.
- Report of the Committee on Cow Protection. (XXXVII—12-3-70), 132-33.
- Reported statement by Chairman of People's Action Committee of Kashmir re: communal riots in Ahmedabad. (XXXVIII—3-4-70), 34.
- Republic Day Tableau of Delhi Administration for 1970 Parade. (XXXVII—11-3-70), 162.
- Review of policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 10-11.
- Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 35-36.
- Scheme for bringing aided and recognised schools under control of Central Government. (XXXVIII—3-4-70), 201-02.
- Schemes for labour participation in national development and industries. (XXXIX—16-4-70), 32.
- Scheme for providing Retirement/Family Pension benefits to Members of "Employees Security Fund" and "Coal Mines Security Fund". (XL—23-4-70), 121-22.
- Search of residences of Delhi Police Officials. (XXXVIII—24-3-70), 152-53.
- Seizure of Gold in Bombay. (XXXIX—6-4-70), 160-61.
- Separate Pay Commission for Defence Services Personnel. (XXXVII—11-3-70), 163.

**SHALWALE, SHRI RAM GOPAL** *Contd.*

- Setting up of Planning Commission at State levels. (XLI—6-5-70), 60.
- Speeches of Badshah Khan during his visit to India. (XXXVII—13-3-70), 197.
- Spying for Pakistan. (XXXVIII—24-3-70), 163-64.
- Suggestion by Madhya Pradesh Government for allocation of proposed special assistance of Rs. 800 Crores, to States with a low per capita income. (XXXIX—8-4-70), 80-81.
- Suggestion of Chief Election Commissioner regarding Enhancement of ceiling on Election Expenses. (XXXVI—3-3-70), 143-44.
- Target for Construction of Houses under Collieries Workers Welfare Fund Scheme. (XL—23-4-70), 122-23.
- Tariff Commission Recommendations regarding Drug Industry. (XXXVIII—30-3-70), 126.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 12-13.
- Train service for return journey from Ghaziabad, Shabdara and Delhi. (XXXVII—10-3-70), 215-16.
- Transfer of Gosadan of Gular Bhoj to Delhi Administration. (XXXVIII—26-3-70), 129-30.
- Translation of Constitution of India in Indian Languages. (XXXVIII—31-3-70), 114.
- Travel by Congressmen to Bombay without tickets. (XXXVII—10-3-70), 214-15.
- Visit by American and Soviet teams to Central Agricultural Farm, Suratgarh (Rajasthan). (XXXIX—16-4-70), 83.

*Debates*

- Arrest and conviction. (XLI—20-5-70), 290, 354.
- D. G. 1970-71:
- Min. H. A. (XXXVIII—2-4-70), 288-94.
- SHAMBHU NATH, SHRI :**
- Allocation of funds to states for housing programmes. (XLI—11-5-70), 55-56.
- Dental of advance increments to Hindi stenographers. (XLI—7-5-70), 125.
- Maintenance of model rosters by Director General of Civil Aviation for various cadres. (XLI—15-5-70), 161-62.

**SHAMBHU NATH, SHRI—Contd.**

- Setting up of liaison cell in the office of Director General of Civil Aviation for Scheduled Caste/Scheduled Tribe employees. (XLI—15-5-70), 162-63.
- Supply of Sub-standard foodgrains for Defence Consumption. (XL—23-4-70), 41.

*Debates*

- Re.* Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-70), 186.
- Reported unresolved border dispute between UP and Bihar and possibilities of clashes over harvest (C.A.) (XXXVII—31-3-70), 158-63.
- SHARDA NAND, SHRI :**
- Abolition of 'P' Form. (XXXVIII—30-3-70), 90.
- Accounts of Indian Establishments, Firms and Companies in foreign banks. (XXXV—30-3-70), 114.
- Admission of students to Delhi colleges. (XLI—15-5-70), 120-21.
- Agreement made by C.R.D.B. with Russia. (XLI—19-5-70), 89-90.
- All Party Committee for considering Amendments in present Election Laws. (XXXVI—3-3-70), 42-43.
- Alleged discrimination in mentioning names of M.P.s in A. I. R. Bulletins. (XXXIX—16-4-70), 32.
- Allotment of Agricultural land to Ex-servicemen in M. P. (XXXVIII—1-4-70), 103.
- Allotment of two bungalows to Shri V.K. Krishna Menon. (XL—27-4-71), 155-56.
- Appointment of a Commission for the settlement of released Emergency Commissioned Officers. (XXXVIII—25-3-70), 78-79.
- Army Major and Jawans killed in an Encounter with Mizos. (XXXVIII—1-4-70), 104.
- Arrears of payment due from Sugar Mills taken over by Government. (XLI—14-5-70), 49-52.
- Assistance to farmers due to damage to crops by hails. (XXXIX—16-4-70), 61.
- Bomb explosions in West Bengal. (XXXVIII—3-4-70), 145.
- Brahmo Samj Pilgrims refused permission to enter East Pakistan. (XXXVIII—1-4-70), 22.

**SHARDA NAND, SHRI—Contd.**

- Built-up area of the unapproved colonies under D. D. A. (XLI—18-5-70), 23.
- C. B. I. inquiry against Firms. (XLI—12-5-70), 109-10.
- Cases pending before High courts and Supreme Court. (XL—1-5-70), 85-87.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister. (XXXVII—13-3-70), 133-34.
- Civic amenities in Government and local bodies owning buildings in Delhi. (XLI—11-5-70), 117.
- Closure of Fair Price Shop in Andrews Ganj, New Delhi. (XXXVIII—2-4-70), 144.
- Commemorative stamp in memory of Shri Jaipal Singh. (XL—30-4-70), 82.
- Committee to remove shortage of white printing paper. (XLI—5-6-70), 90-91.
- Comparative prices of commodities manufactured by Foreign Companies in India. (XXXVIII—24-3-70), 257-58.
- Complaint regarding misuse of official position power by O. H. O. Bikaner (N. Rly.) (XXXVII—17-3-70), 172-73.
- Complaint regarding misuse of Official Power by Chief Controller Bikaner (Northern Railway). (XXXIX—14-4-70), 125.
- Construction of big bungalows for Ministers, Highcourt Judges and senior officers. (XLI—11-5-70), 13-15.
- Consumer Industries. (XXXVII—17-3-70), 29-30.
- Criteria for vesting control of P & T services in States under separate PMG (XXXIX—16-4-70), 132.
- Criticism of Industrial Licensing Policy by an Executive Councillor of Delhi. (XL—28-4-70), 43.
- Deletion of Fundamental rights relating to property. (XLI—5-5-70), 83.
- Demands for statehood for Union Territories (XXXVIII—3-4-70), 6-16.
- Department of Chinese study in Delhi University. (XXXVIII—24-3-70), 148-50.
- Directions issued by the Reserve Bank of India under Banking Companies Act. (XXXVII—9-3-70), 77.
- Dry port in Delhi. (XLI—13-5-70), 90.
- Elections to Delhi Municipal Corporation. (XLI—15-5-70), 21-23.

**SHARDA NAND, SHRI—Contd.**

- Emergency Commissioned Officers released after Second World War. (XXXVIII—25-3-70), 80-81.
- Enquiries pending before C. B. I. (XL—24-4-70), 49.
- Expenditure incurred on advertisement by firms. (XLI—19-5-70), 22-31.
- Expenditure incurred on performance of inaugural ceremony of off-shore drilling in Gulf of Cambay. (XLI—18-5-70), 90.
- Export of Fish. (XXXVIII—2-4-70), 75-77.
- Export of pig Fats. (XXVIII—1-4-70), 117.
- Fall in production of industries in West Bengal. (XL—21-4-70), 41-42.
- Financial help to Dr. Abid Hussain of Jamia Millia for publishing Magazine. (XL—1-5-70), 80-82.
- Follow-up action on Dutt Committee report on Industrial Licensing Policy. (XL—26-4-70), 105.
- Food consumption and self-sufficiency. (XXXVII—12-3-70), 102-03.
- Foreign Bank Account of Prime Minister and other Ministers. (XXXIX—20-4-70), 88-89.
- Foreign grants received for social science and humanities research. (XLI—3-5-70), 33.
- Foreign tours by Chairman, Atomic Energy Commission. (XLI—0-5-70), 87-88.
- Giving of Advertisements by Air India through a Foreign Agency (XXXVIII—24-3-70), 46-47.
- Government advertisements through foreign firms. (XXXVIII—26-3-70), 195-96.
- Impact of demand for arrears of taxes from the film industry. (XLI—18-5-70), 127.
- Impact of Indian Railways (Amendment) Act, 1969 on ticketless travelling (XXXVIII—24-3-70), 270-71.
- Import/export by private concerns (XLI—20-5-70), 87.
- Import substitution programme. (XXXVIII—31-3-70), 24.
- Improper utilization of loans given to J. B. Oil Mill, Sitapur (U.P.) (XLI—19-5-70), 105-106.
- Indian delegation to conference of Parliamentarians in U. A. R. (XXXVII—11-3-70), 74-75.

## SHARDA NAND,—Contd.

- Indian Forest Officers kidnapped by Pakistan soldiers. (XXXIX—10-4-70), 68.
- Incidents of violence in West Bengal (XXXVIII—3-4-70), 144.
- Insistence of Foreign Collaborators for Foreign Consultancy Service. (XXXIX—14-4-70), 86.
- Insurance of Foodgrains stocked in Warehousing Godowns. (XL—23-4-70), 8.
- Interest on loans received from States. (XXXVIII—30-3-70), 115.
- Issue of ration cards to labourers in Delhi. (XXXVIII—26-3-70), 156-57.
- Lt. Colonels on Waiting list for Employment with Director General of Resettlement. (XLI—6-5-70), 130-31.
- Losses to Public Sector Undertakings (XXXVIII—30-3-70), 95.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-5-70), 7-20.
- Manufacture of missiles. (XLI—6-5-70), 107.
- Modi Spinning and Weaving Co. Ltd., (XXXVII—10-3-70), 1-11.
- Murder of Shri Baldev Singh. (XXXVI—27-2-70), 154-55.  
(XXXVIII—3-4-70), 146.
- Murder of woman employees on Indian Embassy in U.K. (XXXVIII—25-3-70), 79-80.
- Naxalities' attack on Calcutta Cinema Houses. (XXXVIII—26-3-70), 51.
- News re. "Bombay Bandh" not included in Hindi News Bulletin of A. I. R. on 2-3-1970. (XXXVIII—26-3-70), 221-22.
- Nomination of Members to D. R. U.C.C. (Railway Users' Committee), Kota Division. (XLI—12-5-70), 119.
- Officers of Infantry holding Staff Appointments in Army Headquarters in Delhi. (XLI—6-5-70), 131.
- Pakistan threat to boycott Jeddah meet on India's participation. (XXXVIII—25-3-70), 1-8.
- Parts of India shown as parts of Islamic world in Syrian Text Book. (XXXVII—18-3-70), 136-37.
- Payment of Income Tax by Sheikh Abdullah, Afzal Beg and Shrimati Sheikh Abdullah. (XXXIX—6-4-70), 99-100.

## SHARDA NAND—Contd.

- Post Offices in Uttar Pradesh. (XXVIII—2-4-70), 70-71.
- Profits in Industries. (XLI—12-5-70), 1-9.
- Purge in Chinese Army. (XL—29-4-70), 92-93.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 7-24.
- Raid on Offices of Messrs. Radhakrishnan Vimalkumar by Sales Tax Authorities of Uttar Pradesh. (XXXIX—6-5-70), 78.
- Recovery of foreign live bombs near presidency college, Calcutta. (XXXVIII—3-4-70), 147.
- Reform in Muslim Personnel Law. (XLI—5-5-70), 11-17.
- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Rehabilitation of released Emergency Commission Officers. (XXXVII—18-3-70), 104-06.
- Re-instatement of P & T Employees of Madhya Pradesh suspended due to their Participation in 1968, strike. (XXVIII—2-4-70), 2-16.
- Release of servicemen every year. (XLI—20-5-70), 86-87.
- Reported Help offered by U. S. S. R. Ambassador to Kerala Government. (XL—29-4-70), 67-68.
- Representation from the residents of Punchkuan Road regarding regularisation of structures in New Delhi. (XXXVII—16-3-70), 139-40.
- Rules for registration of Medical Practitioners. (XXXIX—20-4-70), 135-36.
- Ruling Congress Presidents Tours of States. (XXVIII—2-4-70), 59.
- Sale of diamond stolen from Hindu idol in Nasik. (XLI—15-5-70), 159-60.
- Scheme for manufacture of meth oksiclore by a Kanpur firm. (XLI—19-5-70), 162.
- Seizure of Hashish meant for Smuggling into U. S. A. (XXXVII—16-3-70), 15-16.
- Separate post master general's circle for Haryana. (XXXIX—16-4-70), 95.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 1-12.
- Shortage of coins in districts of Indore, Ujjain, Ratlam and Devas. (XXXVIII—25-3-70), 27-34.
- Special attractions for foreign tourists in Delhi. (XLI—8-5-70), 106.

**SHARDA NAND—Contd.**

- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 24.
- Steps to improve standard of sports. (XL—24-4-70), 95.
- Sugar policy. (XXXVI—26-2-71) 14-15.
- Surplus water of Ravi river. (XLI—13-5-70), 134.
- Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 31-32.
- Use of Nuclear Explosives for Extracting Copper. (XXXIX—8-4-70), 100.

*Debates*

Constitution (Amendment) Bill (Amendment of article 164) by Shri P. K. Deo. Consid. (24-4-1970), 290-93.

D. G., 1970-71:

Min. F. A. & C. D. (XL—30-4-70), 317-18.

**SHARMA, SHRI BENI SHANKER:**

- Abolition of basic schools in West Bengal (XXXIX—10-4-70), 205.
- Absorption of deputationists in H. E. C.; Ranchi. (XXXVIII—31-3-70), 128.
- Accumulation of unrealised traffic earnings (XL—21-4-70), 169-70.
- Activities of foreign missionaries. (XL—24-4-70), 150.
- Activities of Pakistani Agents and Saboteurs in Kashmir. (XXXVII—13-3-70), 101-02.
- Admission to under graduate classes in Delhi University. (XLI—15-5-70), 48.
- Adulterated Milk supplied to Jawans by a contractor. (XXXVI—25-2-70), 37-38.
- Aerial survey of forward areas of Rajasthan by the Defence Minister. (XLI—13-5-70), 116.
- All India Trade Union Congress Demand for an embargo on Automation. (XXXVII—12-3-70), 55.
- Alleged interference by Union Deputy Minister of Law in the Affairs of Poona Municipal Corporation. (XXXVIII—3-4-70), 202.
- Alternative Accommodation to Industrial workers. (XXXIX—6-4-70), 84.
- Amendment in Income Tax Laws. (XXXIX—13-4-70), 52-53.
- Ancillary industries around public sector Industrial Units. (XXXVIII—24-3-70), 277-79.

**SHARMA, SHRI BENI SHANKAR—Contd.**

- Announcement of prices of Oil Seeds in advance. (XLI—14-5-70), 93-94.
- Anti-National army in Doda District of Jammu. (XL—1-5-70), 154.
- Appalling condition of roads in Calcutta. (XL—24-4-70), 51.
- Application of operational research in National Planning Development. (XLI—22-4-70), 71.
- Appointment by Government of labour welfare officers in factories. (XLI—7-5-70), 145-46.
- Ashram Schools in States. (XLI—12-5-70), 77-78.
- Assessee of Income Tax. (XXXIX—20-4-70), 215.
- Attacks on Railway Staff Property in West Bengal. (XXXIX—7-4-70), 147-48.
- Auction of Cars by the State Trading Corporation. (XLI—6-5-70), 86.
- Basic disputes in the way of Indo-Pak relation. (XXXVII—11-3-70), 50.
- Beggar houses. (XLI—5-5-70), 145.
- Buses run by State and private transports in Calcutta. (XLI—8-5-70), 40.
- Call for 'Miss a Meal every Week' to meet Food Shortage in the country. (XXVIII—2-4-70), 60.
- Cancellation of two Deluxe Trains between Bombay-Howrah and Bombay-Madras. (XXXVI—24-2-70), 135-36.
- Categories of Income Tax Officers. (XXXIX—13-4-70), 197-98.
- Central state farm at Cannanore, Kerala. (XXXVIII—26-3-70), 173-74.
- Cess on taxes to raise resources for welfare of Children. (XXXVIII—31-2-70), 129.
- Change in Investment pattern. (XXXVII—9-3-70), 333.
- Check on Lobbying by Members of Parliament. (XXXIX—17-4-70), 180.
- Clashes between India and Pakistan (XL—1-5-70), 87-88.
- Code of Conduct for Government employees to prohibit drinking. (XXXIX—17-4-70), 166-67.
- Commercial exploitation of Khetri Copper Mines. (XXXIX—20-4-70), 216-18.
- Communal riot in Murshidabad District (West Bengal). (XXXIX—10-4-70), 133.

**SHARMA, SHRI BENI SHANKAR—Contd.**

- Completion of Farakka Barrage Project (XL—29-4-70), 167-68.
- Completion of Rajasthan Canal. (XLI—6-5-70), 43.
- Connecting mining site of Khetri project with Chirawa Railway Station. (XXXVIII—31-3-70), 96.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 17.
- Conversion of garbage into manure and cost of setting up a plant therefor in Calcutta. (XL—30-4-70), 83-84.
- Creation of a Central Fund for Solving Unemployment of educated Youth. (XXXVII—12-3-70), 127.
- Criteria for appointment of development officers in L. I. C. (XL—4-5-70), 202-03.
- Damage of Foodgrains in Transit by Ship. (XLI—14-5-70), 185-86.
- Dealings with Trade Unions at Khetri Copper Project. (XXXVI—23-2-70), 67-68.
- Declaration of Mizo hills as a disturbed area. (XXXVIII—3-4-70), 39-40.
- Delay in flights of domestic planes. (XXXVIII—3-4-70), 114-15.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.
- Demand for declaration of Birthday of Guru Ravidas Ji as gazetted holiday. (XL—24-4-70), 111.
- Development of agriculture in Bihar under Fourth Plan. (XXXVIII—26-3-70), 175-77.
- Development of International Airports in India for Jumbo Jets. (XXXVI—27-2-70), 85.
- Discovery relocation of Katyuri capital (XL—24-4-70), 149.
- Drainage system in Calcutta. (XL—4-5-70), 201-02.
- Education in personal and public hygiene, Nutrition and fitness. (XXXIX—10-4-70), 206.
- Effect of Sand deposits in Fields of Purnea, Bihar. (XXXIX—8-4-70), 74-75.
- Employment for Handicapped incapacitated persons. (XXXVIII—24-3-70), 276-77.
- Estimated production of Wheat, Mustard Seeds and Rabi Crops. (XXXIX—9-4-70), 56-57.

**S SHARMA, SHRI BENI SHANKAR—Contd.**

- Export of Jute to European Economic Community. (XXXVII—4-3-70), 26.
- Export of mangoes. (XXXVIII—1-4-70), 140.
- Export of shellac. (XXXVII—11-3-70), 27.)
- Export of steel to Russia. (XLI—19-5-70), 82-83.
- Face Lifting of Santa Cruz Airport, Bombay. (XXXIX—17-4-70), 62.
- Fall in production of cotton due to non-availability of cotton seeds. (XL—30-4-70), 13.
- Flood protection programme. (XLI—13-5-70), 108.

**SHARMA, SHRI B. S. :**

- Foreign experts at Heavy Engineering Corporation Ltd., Ranchi. (XLI—19-5-70), 99.
- Forfeiture of property as Penalty for Tax Evasion. (XXXVI—2-3-70), 86.
- Formation of Senas. (XXXVII—9-3-70), 244.
- Fortification of basic food articles. (XXXVIII—26-3-70),
- Functioning of Telephone Service and Hindi Information Centre set up by Central Hindi Directorate. (XXXIX—17-4-70), 148-49.
- Gainful occupation for Leprosy patients. (XLI—18-5-70), 138.
- Gandhi centenary International Conference held in Delhi. (XXXVIII—24-3-70), 265-66.
- Goods manufactured by H. E. C., Ranchi. (XLI—19-5-70), 160-61.
- Goods manufactured by Hindustan Steel Limited. (XLI—12-5-70), 174-78.
- Government accommodation for Central Government employees at Calcutta. (XXXIX—13-4-70), 196.
- Growth without Inflation. (XXXVIII—30-3-70), 83.
- Harassment by Christian Missionaries in Bihar. (XXXIX—7-4-70), 147.
- Health Infra-Structure for the country. (XXXIX—6-4-70), 153-54.
- Hindi pronunciation by Air Hostesses of Indian Airlines. (XXXVI—27-2-70), 82-84.
- Holding of Competitive Examinations in Hindi and other Regional Languages. (XXXIX—7-4-70), 146-47.

**SHARMA, SHRI BENI SHANKAR—Contd.**

- Illegal Transmitters and their detection. (XXXVII—12-3-70), 180.
- Illumination of Statues on Republic Day, 1970. (XXXVII—18-3-70), 92-93.
- Import of diesel engines from Russia for Bhilai Steel Plant. (XLI—19-5-70), 41.
- Import of Foodgrains under PL-480. (XLI—14-5-70), 185.
- Import of nickel. (XLI—13-5-70), 176.
- Imported instruments lying idle in National Laboratories and Research Institutions. (XXXVI—27-2-79), 82-84.
- Income from filing fees for income-tax returns and expenses incurred on income-tax appellate Tribunals. (XXXVIII—31-3-70), 128.
- Income-tax tribunals. (XLI—19-5-70), 182.
- Increase in production of Shaktiman Trucks. (XLI—29-4-70), 168.
- Increase in volume of work in Directorate of Estates. (XLI—18-5-70), 87.
- Indian herbs prove effective in curing some incurable diseases. (XLI—11-3-70), 166-60.
- Indian Trade Team for Japan. (XXXVII—4-3-70), 86.
- Indo-Iranian joint Commission. (XXXVI—11-3-70), 140-41.
- Indo-Malaysia Techno-economic Cooperation. (XXXVI—3-3-70), 41-42.
- Influx of East Pakistani refugees into West Bengal, Assam and Tripura. (XXXIX—16-4-70), 43.
- Informants of Income tax evasion. (XLI—18-5-70), 176.
- Inter-State Gang of Conspirators earthed by Secret Police. (XLI—6-5-70), 162.
- Introduction of total Prohibition. (XXXIX—7-4-70), 152.
- Intrusion by Pakistani Nationals in Goalpara District in Assam. (XXXVII—13-3-70), 87-88.
- Kolar Gold Mining Undertakings. (XXXIX—13-4-70), 198-99.
- Launching of Nike-Apachen Rocket. (XXXVII—4-3-70), 133.
- Life Insurance Corporation agents. (XLI—11-5-70), 157-58.
- Manufacture of High Quality Liquor. (XXXIX—7-4-70), 71-72.
- Market rent of present premises occupied by Prime Minister. (XLI—11-5-70), 158.

**SHARMA, SHRI BENI SHANKAR—Contd.**

- Measure to control infections and Parasitic diseases in the country. (XXXIX—6-4-70), 55.
- Merger of Kalka with Himachal Pradesh. (XXXVIII—24-3-70), 155.
- Misuse of diplomatic bag. (XXXVIII—3-4-70), 90-91.
- Naga Hostiles released on expiry of Preventive Detention Action Nagaland. (XXXVII—4-3-70), 71-72.
- National Mineral Policy. (XXXVIII—30-3-70), 149.
- New offer for Oil prospecting in Gulf of Cambay. (XXXVI—23-2-70), 66.
- Non-aligned meet at Dar-es-salam. (XXXVI—25-2-70), 85-86.
- Norms for establishing Industries recommended by Pande and Wanchoo Committees. (XXXIX—14-4-70), 165.
- Number of unemployed registered and unregistered and scheme for self-employment. (XXXVI—26-2-70), 136-38.
- Observations of Asia Highway Co-ordinating Committee of ECAFE regarding Indian Highways. (XXXVII—9-3-70), 246.
- Oil drilling operation in Saruinsar Lake in J. & K. State. (XXXIX—13-4-70), 195-96.
- One Asia Assembly in Manila. (XLI—7-5-70), 147-48.
- Opening of New Benches of High Courts. (XXXVIII—24-3-70), 112.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 23-24.
- Over-bridge or under-bridge for connecting Vinay Marg with M. Avenue, New Delhi. (XLI—27-4-70), 78-79.
- Pak War-postures against India on Easter Wing. (XXXVI—25-2-70), 161-62.
- Panels for promotion of officers under Central Secretariat Services Scheme. (XLI—15-5-70), 190-91.
- Payments to Pakistan. (XLI—11-5-70), 102-03.
- Per Capita Income. (XLI—29-4-70), 165-67.
- Permission to use Regional Languages by Banks while. (XLI—4-3-70), 46-47.
- Persons Employed in Khetri Copper Project. (XXXVIII—30-3-70), 147.
- Post-Harappan finds in Easter Broach. (XXXVIII—3-4-70), 159.

## SHARMA, SHRI BENI SHANKAR—Contd.

- Powers of Chief Ministers. (XXXVII—9-3-70), 243.
- Practice of Untouchability. (XXXVII—10-3-70), 143.
- Problems of Calcutta. (XL—29-4-70), 53-54.
- Problem of Mentally retarded children (XL—28-4-70), 161.
- Production and Use of Quinine. (XXXIX—20-4-70), 215-16.
- Production, Consumption and Import of Cotton. (XL—23-4-70), 64-66.
- Production of Iron and Steel. (XXXVIII—24-3-70), 24-34.
- Progress at Haldia Refinery. (XXXVI—2-3-70), 179.
- Proposal to introduce air courier system in Metropolitan cities for quicker clearance and cashing of cheques. (XXXVI—23-2-70), 66-67.
- Quick Settlement of Claims by L. I. C. (XXXVIII—30-3-70), 35.
- Rebel Naga General Angami's trial. (XXXVIII—25-3-70), 91-92.
- Recommendations of Central Wage Board for Port and Dock Workers. (XXXVII—5-3-70), 45.
- Recommendations of Morarka Committee on L. I. C. (XXXIX—6-4-70), 85.
- Recovery of bombs and small arms in a Railway wagon near Govindpur Coal Mines, Bihar. (XXXIX—14-4-70), 165.
- Recovery of explosives and transmitters in Anmedabad during riots. (XXXVIII—24-3-70), 210.
- Recovery of stolen antiques in Delhi. (XXXIX—10-4-70), 48.
- Relaxation of restrictions by West Bengal Government on Pakistan Passports. (XXXVII—18-3-70), 43.
- Release of servicement every year. (XLI—20-5-70), 86-87.
- Remission of Penalties for tax evasion. (XXXVI—2-3-70), 178-79.
- Re-opening of factories closed as a result of gheraos in West Bengal. (XXXIX—18-4-70), 139.
- Report on study team on Income-tax assessment. (XLI—18-5-70), 177.
- Request by released Emergency Commissioned Officers' Association for securing jobs. (XL—22-4-70), 87.

## SHARMA, SHRI BENI SHANKAR—Contd.

- Revision petitions disposed by commissioners of income tax in Bombay and Calcutta. (XLI—18-5-70), 176.
- Revolving fund of Rs. 225 crore for Housing schemes. (XXXVI—23-2-70), 79-80.
- Right of parties to a marriage to seek divorce on the ground of non-resumption of co-habitation. (XXXVII—10-3-70), 141-42.
- Rise in Steel price. (XXXVII—10-3-70) 142.
- S. S. Bhatnagar Awards for scientists. (XXXVIII—3-4-70), 160.
- Sale of Forged Postal Stationery from G. P. O. Delhi. (XXXIX—9-4-70), 29-39.
- Sanitation campaign. (XXXVII—16-3-70), 122.
- Scheme for further production in Private Sector due to losses in Public Sector. (XXXVI—24-2-70), 133-34.
- Scholarships for talented young in music and other fields. (XXVII—9-3-70), 245.
- Selby Fellowship by Australian Academy of Science. (XXXVII—13-3-70), 155-56.
- Setting up of Fifth Steel Plant in Mysore. (XXXVI—24-2-70), 117.
- Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 8-16.
- Shortage of steel. (XXXVI—24-2-70), 134-35.
- Slums in heart of Calcutta. (XLI—11-5-70), 53.
- Speech of Dr. C. V. Raman at Kanpur. (XXXVIII—24-3-70), 111.
- Staff in Indian High Commission in U. K., with Foreign Wives. (XL—29-4-70), 186-87.
- Staff of Punjab and Haryana posted in Delhi Jail. (XLI—8-5-70), 158.
- Statehood for Assam Bills. (XXXVI—27-2-70), 19-22.
- Steps for increase in number of cattle, buffaloes and milch cattle. (XLI—7-5-70), 146-47.
- Steps taken to check Drought in the Country. (XXXVI—26-2-70), 50.
- Steps to create food Surplus. (XXXVI—2-3-70), 72-73.
- Success of Panchayat System. (XLI—14-5-70), 94-96.



## SHARMA, SHRI Beni Shankar—Contd.

- Suggestion given by Gandhi Centenary International Conference to L. I. C. (XXXVIII—30-3-70), 147.
- Suka rocket launched from the Thumba rocket Launching Station. (XLI—20-5-70), 165-66.
- Supply of Equipment of Heavy Engineering Corporation to Bokaro Steel Plant. (XXXVI—24-2-70), 132-33.
- Surplus funds of Banks in West Bengal (XXXVI—2-3-70), 180.
- Targets for sterilisation, IUCD. insertions and contraceptives. (XXXIX—13-4-70), 110-11.
- Thumba Rocket Base. (XXXVI—25-2-70), 85.
- Trade with U. S. S. R. (XLI—6-5-70), 163.
- Transmitter found in possession of Passenger at Mangalore. (XXXVIII—24-3-70), 254.
- Trouble in Jagatdal, West Bengal during Puja festivities. (XLI—8-5-70), 125.
- Uniform Civil code to check polygamy among Muslims in India. (XXXVII—10-3-70), 142-43.
- Use of Hindi in Government work. (XXXVII—9-3-70), 243.
- Utilisation of services of officers managing the Government Estates. (XLI—18-5-70), 85.
- Value of Indian Properties sold by Pakistan. (XLI—6-5-70), 149.
- Villages provided with post offices (XL—30-4-70), 63.
- Wages of unskilled labour in Rajasthan. (XXXVI—26-2-70), 56.
- Wells for Harijans during Gandhi Centenary Year. (XXXIX—7-4-70), 146.
- Ashoka and Thakur Paper Mills. (Dis.) (XXXVII—10-3-70), 351-52.
- Banking Companies (Acquisition and Transfer of Undertaking) Bill, Consid. (XXXVII—18-3-70), 269-78. (XXXVIII—24-3-70), 496-502. Consid. cl. (XXXVIII—24-3-70), 526-28, 547-48, 599-602, 642-43.
- Banking Companies (Acquisition and Transfer of Undertaking) Ordinance. (Res.) (XXXVII—18-3-70), 269-78. (XXXVIII—24-3-70), 496-502.
- Contingency Fund of India (Amendment) Bill: Consid. (XLI—7-5-70), 235-39.
- D. G. 1970-71: Min. E. A. (XXXIX—7-4-70), 219-21.

## SHARMA, Beni Shankar—contd.

- Min. Foreign Trade. (XXXIX—9-4-70), 284-85. (XXXIX—10-4-70), 253-61.
- Min. Irrigation and Power. (XXXIX—8-4-70), 264-66.
- Finance Bill, 1970: Consid. Cll. (XLI—5-5-70), 91, 294-96, 298, 305-06. (XLI—6-5-70), 180-323.
- Foreign Banks in India (H A H Dis.) (XL—27-4-70), 430-31.
- Mithila University and Mithila Broadcasting Station (Dis.) (XXXVII—10-3-70), 351-52.
- Procedure followed by West Bengal Governor in regard to formation of Government. (C.A.) (XXXVIII—24-3-70), 404-05.
- Re. Finance Bill, 1970. (XL—1-5-70) 238-39.
- Resumption of Forward Trading in Shares. (H.A.H. Dis.) (XLI—15-5-70), 313-14.
- Shortage of Houses in Urban areas. (H.A.H. Dis.) (XXXVII—9-3-70), 586-88.
- Union duties of Excise (Distribution) Amendment Bill: Consid. (XXXVI—24-2-70), 314-18.
- Utilisation of PL-480 Funds. (H.A.H. Dis.) (XXXVIII—1-4-70), 308-09.
- Western Kosi Canal (Dis.) (XXXVII—10-3-71) 351-52.
- SHARMA, SHRI NARAYAN SWAROOP:
- Abolition of social evils among students. (XXXVII—9-3-70), 207.
- Action recommended by CBI against Officers of S.T.C. D. G. S. & D. and Central Ordnance Depot, Malad. (XXXVII—18-3-70), 50-53.
- Admission to colleges of Delhi University and Jannaia Milia Islamic. (XXXVII—13-3-70), 93-94.
- Alleged withholding of pay of employees working in army headquarters. (XLI—20-5-70) 103.
- Amalgamation of Central Hindi Directorate and Commission for Scientific and Technical Terminology. (XLI—8-5-70), 104.
- Amount ear-marked and facilities provided for Welfare of Harijans of Muzaffar Nagar and Meerut (U.P.). (XLI—12-5-70), 106-07.

**SHARMA, SHRI NARAYAN SWAROOP—***Contd.*

- Applications from Scheduled Castes and Scheduled Tribes for Hindi typewriting and shorthand instructor. (XLI—8-5-70), 100.
- Appointment of Chairman of Commission for Scientific and Technical Terminology. (XLI—8-5-70), 103.
- Appointment of Chairman of Interview Boards for Recruiting Candidates for Technical posts. (XXXVI—27-2-70), 75-76.
- Appointment of Hindi Translators. (XXXIX—10-4-70), 110.
- Appointment of Senior Hindi Translators in Ministries. (XXXVII—9-3-70), 133.
- Appointment to posts of Hindi Translators. (XXXIX—10-4-70), 112.
- Atrocities by jats on Harijans in certain districts of Uttar Pradesh. (XLI—15-5-70), 104.
- Ban on import of films with nude crime scenes. (XXXVIII—26-3-70), 158-59.
- Conversion of posts of Hindi Translators into Hindi Assistants. (XXXIX—10-4-70), 109.
- Conversion to Christianity. (XXXVII—9-3-70), 206.
- Demand for more Administrative and financial powers for Centrally administered areas. (XXXVII—9-3-70), 178.
- Departmental Examination for Hindi Officers and Hindi Supervisor held by U.P.S.C. (XXXVII—9-3-70), 149-52.
- Educational allowance to S.C. and S.T. students. (XLI—8-5-70), 32.
- Entrusting of translation work of Central Hindi Directorate to outsiders. (XLI—8-5-70), 105.
- Expenditure incurred on Gazetted officers of Indian Railways and Railway Board. (XLI—5-5-70), 123-24.
- Export of Dry Fruits. (XL—29-4-70), 123-24.
- Filing of Wealth Tax returns by Union Ministers. (XXXVII—16-3-70), 47.
- Grant of children's education allowance to Central Government employees belonging to Scheduled Castes and Scheduled Tribes. (XLI—8-5-70), 99.
- Hindi noting and drafting in Ministries (XLI—15-5-70), 105-07.
- Houses in dilapidated condition in Jama Masjid area, Delhi. (XXXVII—16-3-70), 92.

**SHARMA, SHRI NARAYAN SWAROOP—***Contd.*

- I.C.S. Officers. (XXXIX—10-4-70), 74.
- Implementation of National Education Policy in Schools run by Inter-State Board of Anglo-Indian Education. (XXXIX—17-4-70), 53.
- Insult to National Flag by students of Regional Engineering College, Srinagar. (XXXVII—9-3-70), 179.
- Interviews in Hindi for examinations conducted by U. P. S. C. (XL—1-5-70), 138-39.
- Isolated Posts for Hindi work in Central Secretariat which do not form part of any Organised Service. (XXXIX—17-4-70), 117-19.
- Letters received and replied to in Hindi by the Ministry of Irrigation and Power. (XLI—20-5-70), 104-05.
- Measures to avoid collisions of trains (XLI—5-5-70), 124-26.
- Non-Hindi knowing officers in Ministries Officers. (XLI—15-5-60), 102-03.
- Pakistan Nationals in India. (XXXVI—27-2-70), 74.
- Posts of Hindi Translators in Ministries. (XXXVII—9-3-70), 165.
- Premature retirement of Government employees. (XXXVIII—3-4-70), 138-39.
- Programme for Uplift of Scheduled Castes and Scheduled Tribes of U.P. (XLI—12-5-70), 107-08.
- Propriety of State Lotteries. (XXXVII—13-3-70), 4-12.
- Release of servicemen every year. (XLI—20-5-70), 86-87.
- Re-organisation of Shipping Organisation. (XXXVI—27-2-70), 76.
- Rotational transfer of superintendents in the army headquarters. (XLI—20-5-70), 102-03.
- Running of D. T. U. Buses for college and School Students. (XXXVII—9-3-70), 205.
- Security Guards for I.C.S./I.A.S./Gazetted Officers in the Central Government (XXXVI—27-2-70), 5-7.
- Senior Hindi Translators. (XXXVII—9-3-70), 166.
- Service conditions and channels of promotion of Hindi Assistants before and after decentralisation of Central Secretariat Service. (XXXIX—10-4-70), 112.

## SHARMA, SHRI NARAYAN SWAROOP—

*Contd.*

- Setting up of committee to evolve a scheme on small houses. (XXXVII—16-3-70), 168-70.
- Shares held by Ministers/Class I Gazetted Officers in Companies. (XXXVI—3-3-70), 122-23.
- Students' Participation in University Administration. (XXXVI—27-2-70), 73-74.
- Submission of progress reports under the Hindi training and implementation scheme. (XL—24-4-70), 119.
- Superintendents practising untouchability in army headquarters. (XLI—20-5-70), 101-02.
- Supply of different kinds of goods by China to her agents in India. (XXXVII—16-3-70), 91-92.
- Surrender by underground Nagas. (XXXIX—8-4-70), 77-78.
- Tracing of a missing I.A.F. file. (XLI—13-5-70), 80.
- Transfer of officers from Administrative Division of Education Ministry. (XLI—8-5-70), 106.
- Transfer of officers in Defence Accounts Department after every three years. (XXXVIII—30-3-70), 86.
- Transport problem in Delhi. (XL—24-4-70), 119.

*Debates*

Petition *re* Demand of Teachers. (XXXVI—2-3-70), 275.

## SHARMA, SHRI NAVAL KISHORE :

- Agreement with France for Development of Dry Farming. (XXVIII—2-4-70), 45.
- Alleged illegal procurement of gypsum from Nalabadi by a firm. (XLI—11-5-70), 178-79.
- Amount sanctioned for Irrigation Projects in Rajasthan for last three years. (XXXIX—8-4-70), 131-32.
- Applications pending for Telephone Connections in Jaipur. (XL—30-4-70), 65-66.
- Appointment of a director of M/s. Lynx Machinery Limited on the Export Promotion Council. (XLI—20-6-70), 144.
- Ban on entry of 'Blitz' and 'Searchlight' into Nepal. (XL—22-4-70), 132.
- Chinese military force stationed at Tibet Nepal border. (XLI—20-5-70), 129.

## SHARMA, SHRI NAVAL KISHORE—

*Contd.*

- Commemorative stamp on Shri Jai Narayan Vyas of Rajasthan. (XLI—14-5-70), 122.
- Complaint against sub-divisional officer, Telephones, Udaipur. (LXI—7-5-70), 150.
- Construction of Building for income tax Department, Jaipur. (XL—4-5-70), 233-34.
- Delay in installation of transmitters in Rajkot and Calcutta. (XLI—14-5-70), 159-60.
- Disruption of train service on Howrah-Kharagpur Section (South Eastern Railway). (XXXIX—14-4-70), 75.
- Educated Unemployed. (XL—30-4-70), 82-83.
- Extension of Social Welfare activities on Rajasthan Border. (XXXIX—14-4-70), 147.
- Functional system in Income-tax Department. (XLI—18-5-70), 184.
- Incidents of dacoity, theft etc. on Eastern Railway. (XL—21-4-70), 145-46.
- Indo-Soviet differences on Bokaro Steel Plant Project. (XXXVI—24-2-70), 32-33.
- Loss of foodgrains in transit due to rains. (XL—28-4-70), 134.
- Nationalising of Stevedoring Industry. (XLI—14-5-70), 51-52.
- Opening of post offices in Rajasthan during 1970-71. (XL—30-4-70), 66-67.
- Opening of Public Call Offices in Rajasthan. (XL—30-4-70), 60-61.
- Per Capita expenditure of Defence Forces in Pakistan and India. (XL—29-4-70), 85-86.
- Powerlooms in Rajasthan. (XLI—6-5-70), 78-79.
- Production and consumption of cen.ent. (XL—21-4-70), 147-48.
- Promotion of Soda Ash production. (XXXIX—6-4-70), 205-06.
- Quota for export of steel product. (XL—21-4-70), 128.
- Quota of BP sheet for Rajasthan. (XLI—5-6-70), 122-23.
- Seizure of an escape kit from Daniel Walcott (XL—24-4-70), 145.
- Seizure of Books of Jaipur Metals Ltd. (XXXIX—20-4-70), 180.

**SHARMA, SHRI NAWAL KISHORE—Contd.**

Setting up of Ten Medical Colleges in the country by 1974. (XL—27-4-70), 153.

Settlement of ex-soldiers on Rajasthan-Pakistan border. (XLI—13-5-70), 135

Soyabean as a substitute for manufacture of Vanaspati and its production. (XL—30-4-70), 39-40.

Staff strength of Machine Tools Corporation of India (Private) Limited, Ajmer (XL—21-4-70), 146-47.

Talks with Dr. Dadoo regarding apartheid Policy in South Africa. (XL—22-4-70), 130.

Tourism in Rajasthan. (XL—24-4-70), 146.

Trade with Cuba. (XL—29-4-70), 41

Water Supply Scheme of Rajasthan. (XXXIX—6-4-70), 185-86.

Wool-based industries in Rajasthan. (XLI—13-5-70), 80.

**Debates**

B.O.H.

(XL—1-5-70), 214.

D.G., 1970-71:

Min. Ed. & Y.S.

(XL—21-4-70), 241-47.

Finance Bill, 1970 :

Consid. (XL—4-5-1970), 325-31.

Press Council (Amendment) Bill :

Consid. as passed by R.S.

(XXXVIII—30-3-70), 429-33.

Special Marriage (Amendment) Bill :

Consid. (XLI—20-5-1970), 251-52.

**SHARMA, SHRI RAM AVTAR :**

AIR relaying stations for Madhya Pradesh. (XXXIX—16-4-70), 93.

Aerial survey of ravine area of Madhya Pradesh by world bank team. (XLI—20-5-70), 55-56.

Agreement with UAR for Cooperation in Atomic Field. (XL—29-4-70), 122.

Alleged harassment of CNCC and C.S.I. Scientists by Police in Jaisalmer District of Rajasthan. (XL—27-4-70), 199-200

Allotment of cars/scooters and other vehicles to Ladies from Government quota on priority basis. (XXXVII—17-3-70), 176.

Allotment of land by D.D.A. to its Employees. (XXXIX—20-4-70), 27-28.

**SHARMA, SHRI RAM AVTAR—Contd.**

Allotment of Plots of land to M.Ps. and Councillors by D.D.A. (XXXIX—20-4-70), 226-27.

Anti-India propoganda by Chinese and Pakistan Embassies in India. XXXVIII—25-3-70), 140-41.

Anti-Indian and pro-Pakistani Elements in Aligarh University. (XXXIX—17-4-70.) 83.

Antiques with Private Collectors. (XXXIX—17-4-70), 18-25.

Applications pending for Telephone Connection in Gwalior. (XXVIII—2-4-70), 142.

Appointment of a former Chairman of L.I.C. as Director in Voltas Ltd. (XXXIX—14-4-70), 180.

Appointment of more agricultural engineers by irrigation departments in States to check waste of irrigation water. (XXXIX—16-4-70), 93.

Arrangement by Colliery Workers Welfare Fund for controlling cancer among Colliery Workers. (XL—23-4-1970), 121.

Assurance regarding Promotion of Income Tax Officers. (XXXIX—6-4-1070), 154.

Beautification Drive by NDMC. (XL—27-4-70), 53-54.

Boosting of Cultivation of Soyabean. (XL—23-4-70), 62.

Burglary in Indian Embassy in Washington. (XXXVIII—25-3-70), 140-41.

Central help for curbing menace of Dacoits. (XXXIX—10-4-70), 129.

Collection of Agricultural Income-tax in kind. (XXXIX—13-4-70), 195.

Collusion and connivance of railway employees in Ticketless travelling. (XXXVII—24-3-70), 370-71.

Complaints re. smuggling by Employees of Indian Airlines and Air India. (XXXVIII—30-3-70), 105.

Contribution of Indian Scientists in Appollo 13. (XL—29-4-70), 118.

Convening of Departmental Promotion Committee Meeting to consider promotion of Income Tax Officers Class II to Class I. (XXXIX—6-4-1970), 136-37.

Crash of Hangar in Industan Aeronautics Ltd. (XXXIX—8-4-70), 163.

Death of an Indian pilot at Tribhuvan Aerodrome, Kathmandu. (XLI—8-5-70), 58.

**SHARMA, SHRI RAM AVTAR—Contd.**

- Decision on Sindh Project for Gwalior Area. (XL—29-4-70), 63-64.
- Delay in I.A.C. Flights between Delhi and Gwalior. (XL—1-5-70), 163-64.
- Delay in payment of overtime allowance of employees of Faizabad under Lucknow H.M.S. (XL—23-4-70), 181.
- Delhi Rent Control Act. (XL—4-5-70), 197.
- Derailment of goodstrain at Dankaur Station on Guaziabad-Khurja Section (Northern Railway). (XL—21-4-70), 95-96.
- Development of Backward areas of Madhya Pradesh. (XXXVIII—1-4-70), 109.
- Development of Kanha in Madhya Pradesh as Wild Life Sanctuary. (XL—1-5-70), 169-70.
- Development of means of Communications between Srinagar and Leh. (XXXIX—10-4-70), 90.
- Difficulties in setting up of Small scale Industries in Industrial Area. (XXXIX—14-4-70), 129.
- Discontinuance of Commercial Broadcasts. (XXXVIII—26-3-70), 226-27.
- Distribution of Arms by Pakistan in the border village of Pakistan occupied Kashmir. (XXXVII—18-3-70), 175.
- Drinking in Rajdhani Express. (XXXVIII—24-3-70), 369-70.
- Duties performed by class IV Employees of Government of India Forms Store and Press, Calcutta. (XLI—18-5-70), 225.
- Earthquake in Gujarat. (XL—27-4-70), 77.
- Employees under E.S.I. Scheme in Bhavani Mandi and amount spent thereon. (XL—23-4-70), 120.
- Employment of agriculture and veterinary graduates under Fourth Plan. (XLI—7-5-70), 75-77.
- Enquiry into the causes of the Crash of an Aircrat on 23rd January, 1970. (XXXIX—8-4-70), 142.
- Enquiry re. qualifications of Scientists holding top position in C.S.I.R. (XXXIX—10-4-70), 186.
- Extension of priesthood to communities other than Brahmins. (XL—24-4-70), 109.

**SHARMA, SHRI RAM AVTAR—Contd.**

- Facilities provided by I.O.C. for meeting fuel requirements of rural areas. (XXXIX—13-4-70), 34-35.
- Foreign Languages known by Foreign Publicity Department Officials. (XXXVII—4-3-70), 187-88.
- Former Punjab Chief Minister's Statement re. Hindus. (XXXVIII—3-4-70), 97-98.
- Fresh Selection of Engineering Supervisors for promotion to Telegraph Assistant Engineers. (XXXIX—9-4-70), 164.
- Gang counterfeiting Dollars. (XL—1-5-70), 90-91.
- Grant of Loans to Small Scale Industries. (XXXIX—20-4-70), 104-06.
- High Power Short wave transmitters at Aligarh. (XXXIX—16-4-70), 84.
- Hospitals proposed to be set-up under E. S. I. Scheme during Fourth five year Plan. (XL—23-4-70), 119-20.
- Increase in Prices of Houses Built for Low Income Group by D.D.A. (XL—4-5-70), 57.
- Indian Initiative to stop aggression by North Vietnamese in Laos. (XXXVIII—25-3-70), 42.
- Indiscipline by students. (XL—24-4-70), 57.
- Indo-Iran protocol for Economic Trade and Technical Co-operation. (XXXVIII—1-4-70), 93.
- International Year for Combating Racism and Racial Discrimination. (XLI—6-5-70), 42-43.
- Israeli move to raise issue of publication of "Mein Kampf" in India in U. N. O. (XLI—6-5-70), 88.
- Kannada film "Samaskar". (XL—30-4-70), 15-20.
- Knowledge of Hindi for appointments in offices located in Hindi-speaking States. (XLI—8-5-70), 134.
- Ladakhis in I. A. S. (XXXIX—17-4-70), 88-89.
- Loans to State Governments for constructing Buildings for Primary Schools. (XXXIX—10-4-70), 130.
- Loss incurred by Synthetic Drug Factory, Hyderabad. (XXXIX—20-4-70), 152-53.

## SHARMA, SHRI RAM AVTAR—Contd.

- Loss of Export Market in Tea. (XL—22-4-70), 180.
- Loss to property in West Bengal due to political disturbances. (XXXIX—10-4-70), 189.
- M. P.'s. Broadcast on conditions in U. S. S. R. (XL—30-4-70), 154.
- Maintenance of a National Register of Antiques and Rare Manuscripts. (XXXIX—17-4-70), 86-87.
- Maintenance of Historical Monuments associated with India's Independence Struggle. (XXXIX—17-4-70), 87-88.
- Marketing of Tetracycline in India under Different Branch names by American Firms. (XXXIX—20-4-70), 90-92.
- Migration of Refugees from Easgaon Rehabilitation Project, Adilabad District Andhra Pradesh. (XXXVIII—2-4-70), 158-59.
- Mileage of railway lines in Bundelkhand region of Madhya Pradesh. (XXXVIII—24-3-70), 370.
- Missing Captain of Indian Security Force at Ranchi. (XL—29-4-70), 64-65.
- Misuse of Co-operative Societies by Installing members of own families on the Governing bodies. (XL—23-4-70), 211-12.
- Movement of wagons of a Goods Train without Engine on S. C. Railway. (XLI—12-5-70), 171-72.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Nationalisation of film industry. (XXXVII—5-3-70), 204.
- Naxalites in Rajasthan getting arms from Pakistan. (XXXVIII—24-3-70), 193-94.
- Number of Indian political prisoners in East Pak. Jails. (XXXVII—16-3-70), 175-76.
- Operation of air service from Muzaffarpur. (XLI—15-5-70), 109-10.
- Pak High Commissioner's visit to Ajmer. (XL—29-4-70), 148-49.
- Participation by U. K. and Canada in intensive agriculture development programme in M. P. (XXVIII—2-4-70), 152-53.
- Passes and P. T. Os to Railway Employees. (XL—28-4-70), 57.
- Pay Scales of Assistants *vis-a-vis* Translators. (XLI—18-5-70), 63.

## SHARMA, SHRI RAM AVTAR—Contd.

- Polio epidemic in the country. (XXXVII—16-3-70), 49-50.
- Pressure on employers of Union Tyranny and abuse of trade unions. (XXXIX—16-4-70), 94.
- Prices of Land for Houses in Delhi. (XL—27-4-70), 199.
- Production of Scooters, Motorcycles and 3-wheelers. (XXXVI—3-3-70), 195-97.
- Production in Triveni Structural Limited, Allahabad. (XXXIX—14-4-70), 96.
- Promotion of Engineering Supervisors to Class II Post. (XXVIII—2-4-70), 153-54.
- Promotion of Income Tax Officers. (XXXIX—6-4-70), 135-36.
- Provision for food and milk for school children (XL—24-4-70), 110.
- Purchase of cold storage Units by Afghanistan. (XXXVIII—1-4-70), 61.
- Railway accidents. (XXXVIII—24-3-70), 368.
- Raising question of rehabilitation of refugees from Pakistan in U. N. (XLI—6-5-70), 148.
- Ratio of Radio Receiving sets between Urban and Rural Areas. (XXXIX—9-4-70), 146.
- Recommendation of Administrative Reform Commission on service condition, of Income Tax Officers. (XXXIX—6-4-70) 135.
- Recommendation of Reconstituted Mica Mines Labour Welfare Advisory Committee and Central Advisory Board. (XL—23-4-70), 123-24.
- Recovery of bombs and guns from regional engineering college, Durgapur. (XLI—24-4-70), 173.
- Reduction of the cost of D. D. A. Flats. (XXXIX—20-4-70), 172.
- Report of inquiry commission on British India Corporation Ltd. (XL—21-4-70), 50-51.
- Review of production and price of Vanaspati Ghee. (XXVIII—2-4-70), 45-46.
- Rules of procedure for staff councils in various Ministries. (XL—1-5-70), 54-55.
- Sainik Schools in Madhya Pradesh. (XXXVII—4-3-70), 186-87.
- Sale of Land and Quarters by Auction by D.D.A. (XXXIX—10-4-70), 188-89.
- Sarkar Committee Report on C.S.I.R. (XXXIX—10-4-70), 185.

**SHARMA, SHRI RAM AVTAR—Contd.**

- Schemes for labour participation in national development and industries (XXXIX—16-4-70), 32.
- Scheme for providing Retirement/ Family Pension benefits to Members of "Employees Security Fund" and "Coal Mines Security Fund." (XL—23-4-70), 121-22.
- Scrapping of prohibition in Haryana. (XXXVII—31-3-70), 64.
- Seizure of an escape kit from Daniel Walcott. (XL—24-4-70), 145.
- Selling of Small Coins after Melting to Utensils Manufacturers. (XL—27-4-70), 198-99.
- Separate pool of quarters for employees of Public Undertakings. (XL—4-5-70), 210-11.
- Services of Army Jawans utilized by Officers for Domestic Purposes. (XL—29-4-70), 49-50.
- Setting up of an Independent Body for certification of seeds sold by National Seeds Corporation. (XXVIII—2-4-70), 152.
- Setting up of Planning Commission at State levels. (XLI—6-5-70), 60.
- Shares of Government in Voltas Ltd. (XLI—11-5-70), 145-46.
- Smuggling of automatic Weapons from ordinance Factory Kanpur. (XLI—20-5-70), 163-64.
- Steps to avoid delay in Transmission of Dak to Mauritius. (XXXIX—9-4-70), 168-69.
- Strike by loco workers at Lucknow. (XXXVIII—24-3-70), 385.
- Subsidy for setting up of hospitals by people in Rural Areas. (XXXVIII—30-3-70), 126.
- Suspension of Indian Airlines Services due to sit-in-strike by employees. (XXXIX—10-4-70), 147.
- Target for Construction of Houses under Collieries Workers Welfare Fund Scheme. (XL—23-4-70), 122-23.
- Teaching of Hinds to people in foreign countries by Indian Embassies. (XXXVII—11-3-70), 164-65.
- Telephone Service in Express/Mail Train. (XXXIX—14-4-70), 139.
- Transfer of National Savings Certificates to Heirs of People of Indian Origin in Foreign Countries. (XXXVIII—26-3-70), 224-25.

**SHARMA, SHRI RAM AVTAR—Contd.**

- Unauthorised occupation of quarter in 'H' Block of Laxmibainagar, New Delhi. (XXXVII—16-3-70), 179-80.
- Uniform rate of Dearness allowance for all officers in Army. (XL—29-4-70) 141-42.
- Untraced Pak Nationals entering India on visas. (XXXVIII—3-4-70), 105.
- Use of Schools Boys in Delhi by Bootleggers. (XXXIX—10-4-70), 51.
- Violation of Air space by Pakistan. (XXXIX—8-4-70), 162.
- Visit by American and Soviet teams to Central Agricultural Farm, Suratgarh (Rajasthan) (XXXIX—16-4-70), 83.
- Widening of representative character of Stock Exchange. (XXXIX—6-4-70), 193.
- Withdrawal of Travel concessions for commuters on local trains in Bombay. (XL—28-4-70), 158.
- Withdrawing of fifth freedom right of Air India by Lebanon. (XXXVIII—3-4-70), 51-52.
- Working of C. P. W. D. Enquiry offices in Government residential colonies in Delhi. (XL—4-5-70), 211-13.
- SHARMA, SHRI YAJNA DATT**
- Abrogation of article 370 of the Constitution. (XXXVIII—24-3-70), 109.
- Ad Hoc* and Long term contracts concluded by Rourkela Steel Plant. (XXXIX—7-4-70), 94.
- Adverse entries in confidential reports of Staff participating in strike of September, 19, 1968. (XXXIX—10-4-70), 107.
- Airspace violations by Pak Aircraft which go untraced. (XL—22-4-70), 175.
- All party Committee for considering amendments in present Election Laws. (XXXVI—3-3-70) 42-43.
- Alleged irregularities in Delhi Co-operative Tea House Limited. (XLI—7-5-70), 21-26.
- Allocation of funds to Delhi Administration. (XLI—8-5-70), 61.
- Amendment of constitution providing for election of Governor or making executive independent of legislative Assembly. (XXXVIII—3-4-70), 88-89.
- Amendment of constitution to make public order a union/concurrent subject. (XXXVIII—3-4-70), 98-99.

## SHARMA, SHRI YAJNA DATT—Contd.

- Amendment of Constitution to make "University Education" as a Union/concurrent subject. (XXXIX—10-4-70), 67.
- Archaeological Survey of India. (XXXIX—9-4-70), 28.
- Art silk power looms in Amritsar working at low capacity. (XLI—13-5-70), 99.
- Assessment of situation Developing in Cambodia. (XL—22-4-70), 34.
- Ban on Naxalities. (XXXIX—17-4-70), 103-04.
- Ban on use of Saccharine. (XLI—27-4-70), 79.
- Boundary disputes between States. (XXXVIII—24-3-70), 34-36.
- Buses required by D. T. U. to meet traffic needs (XLI—8-5-70), 17.
- Call by a Former Marxist Minister of West Bengal to West Bengal Peasants and Workers to keep their lathis ready and Spears Sharp. (XXXIX—10-4-70) 37.
- Central Industrial Security Force. (XXXIX—10-4-70), 77.
- Ceylonese Claim over Kachchativu. (XXXIX—8-4-70) 121.
- Claims filed in Law Courts against different Railways. (XXXIX—14-4-70), 80.
- Complaint against non-supply of milk for Gautam Nagar DMS booth in the evening (XXXVIII—26-3-70), 160.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 11.
- Contracts given by Rourkela Steel Plant to M/s. B. Patnalk (P) Ltd., for supply of Iron and Manganese Ores. (XXXIX—7-4-70), 92-93.
- Creation of All-India Services. (XL—1-5-70), 6-14.
- Death of a Child namely Ajit Kumar in A. I. I. M. S. New Delhi. (XLI—18-5-70), 61.
- Decentralisation of Govt. Offices in Delhi. (XXXIX—6-4-70) 94-95.
- Decline in production of Steel in private sector. (XLI—12-5-70), 124-25.
- Defects noticed in construction works of MIG units at Nasik and Koraput in Orissa. (XLI—6-5-70), 93-95.
- Demands of Muslim woman of Gurgaon. (XL—28-4-70), 87.
- Demands of Technical Employees' Union of A.I.R. (XLI—14-5-70), 162-63.

## SHARMA, SHRI YAJNA DATT—Contd.

- Discontinuance of supply of buffalo milk by D. M. S. (XXXVIII—26-3-70), 57-59.
- Distribution of nylon yarn. (XLI—13-5-70), 95.
- Economy in the printing of Annual Reports of Ministries (XXXIX—6-4-1970) 44-45.
- Economy in the Printing of Annual Reports of Public Undertakings. (XXXIX—6-4-70), 115.
- Educated Unemployed. (XL—30-4-70), 82-83.
- Effect of abolition of managing agency system on business hours. (XXXVII—17-3-70), 111-12.
- Effect of delicensing Policy on Industries with an investment upto rupees one crore. (XXXVII—17-3-70), 109-10.
- Engineering graduates migrated to Pakistan. (XLI—8-5-70), 86.
- Excise Duty on T. V. Sets. (XXXIX—20-4-70), 94-95.
- Execution of purchase orders on S. T. C. (XXXIX—8-4-70), 43.
- Expenditure incurred on Pay and Allowances of Staff of Central State Farm-Suratgarh. (XL—23-4-70), 93-99.
- Expenditure on Gandhi Darshan Complex. (XXXVIII—3-4-70), 104.
- Expenditure on "Jawahar Jyoti" in Nehru Museum, New Delhi. (XXXIX—6-4-70), 93-94.
- Experiments with Ayurvedic, Unani and Sidha receipts for Family Planning. (XL—27-4-70), 97-98.
- Fall in exports. (XLI—13-5-70), 37.
- Foreign Spies Convicted on Espionage charges. (XXXVII—13-3-70), 141-42.
- Functions of Central Road Transport Corporation. (XLI—8-5-70), 133.
- Funds for projects to enable closure of Okhla Water Head-Works Delhi. (XL—4-5-70), 86-87.
- Halt Stations at Seemapuri, Selampur and Gandhi Nagar Colonies in Delhi. (XXXVIII—31-3-70), 32.
- Hindi Programmes over A.I.R., Madras. (XXVIII—2-4-70), 143-44.
- Illumination of Statues on Republic Day, 1970. (XXXVII—18-3-70), 92-93.
- Import of Nylon Yarn. (XLI—6-5-70), 91-92.
- Import of nylon yarn through S.T.C. (XLI—13-5-70), 95.



## SHARMA, SHRI YAJNA DATT—Contd.

- Inconvenience faced by Allottees of Government Accommodation in R. K. Puram, Delhi. (XL—27-4-70), 116.
- Increase in construction cost of Bokaro Steel Plant. (XL—21-4-70), 38.
- Indo-Sikkim relations (XXXVIII—1-4-70), 14.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 1-7.
- Industrial units with investment of more than five crores of rupees. (XXXVII—17-3-70), 110-11.
- Introduction of Central Labour Laws in Central Government Public Undertakings. (XLI—7-5-70), 4
- Israeli protest at flooding of Indian Market with copies of Hitler's Mein Kampf published by Indian concerns. (XXXVII—18-3-70), 93-94.
- Jawahar Jyoti. (XLI—11-5-70), 119.
- Lenin Centenary Celebrations. (XXXIX—10-4-70), 71.
- Licensing more capacity for synthetic yarn and synthetic Fibre. (XL—4-5-70), 88.
- Linking Up of salaries and allowances of employees of public sector undertakings with production. (XLI—11-5-70), 86-87.
- List of approved suppliers of raw material for Rourkela Steel Plant. (XXXIX—7-4-70), 93.
- Loans from nationalised Banks for creating self-employment. (XXXVIII—30-3-70), 173.
- Loss incurred by H.M.T. Ltd. (XLI—12-5-70), 65-66.
- Loss sustained by Delhi Consumer Co-operative Wholesale Store. (XL—30-4-70), 5-8.
- Lottery Scheme. (XXXVIII—30-3-70), 172.
- Low import of quota for shoddy sector of wool industry. (XL—29-4-70), 42-43.
- Measures to improve Low Operational Efficiency of existing fertilizer plants (XXXIX—13-4-70), 82-85.
- Memorandum by Daily Passengers' Association, Delhi, Shahdara and Ghaziabad. (XLI—19-5-70), 12-17.
- Milk booths by I. M. S. in trans-Jammu colonies. (XXXVIII—26-3-70), 159.
- More Beds for Mentally Sick in various Hospitals. (XL—27-4-70), 116-17.

## SHARMA, SHRI YAJNA DATT—Contd.

- Mutation of houses in refugees colonies in Delhi. (XXXIX—13-4-70), 98.
- Negligence in examining Patients by Irwin Hospital Authorities. (XXXIX—20-4-70), 21-22.
- Old Age Pension Scheme in Delhi. (XL—21-4-70), 7.
- Opening of Dispensaries in Gichhi Nagar/Krishan Nagar, Delhi. (XL—4-5-70), 107.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 25-26.
- Package Programme for Small Land Holders and Agricultural Labour under Fourth Plan. (XXXIX—9-4-70), 25.
- Permission to M/s R. Akhuji Jadawat and Co. to continue trade in Ardenan and Nicobar islands. (XXXVIII—3-4-70), 53-54.
- Postings and transfer of staff working in Farrukhabad division of central excise collectorate, Kanpur. (XLI—11-5-70), 119-20.
- Prohibition of polygamy in Delhi. (XLI—5-5-70), 74-75.
- Promotion of Lower Division Clerks in Town and Country Planning Organisation. (XXXIX—6-4-70), 116.
- Purchase of machinery from U.S.S.R. for setting up coal-based fertilizer plants. (XXXVIII—30-3-70), 124.
- Quality and Content of Milk supplied by D. M. S. (XXVIII—2-4-70), 78-79.
- Reforms in Examination System. (XXXVIII—24-3-70), 119-21.
- Rehabilitation of persons displaced in 1965 Indo-Pak conflict from Taran Taran Border and Ferozapore District. (XXVIII—2-4-70), 26-27.
- Report of Indian High Commissioner on desecration of Hindu shrines in East Pakistan. (XL—22-4-70), 107.
- Report of tariff commission on pricing of viscose filament yarn. (XLI—13-5-70), 99.
- Retirement age of Government employees. (XXXIX—10-4-70), 208.
- Revision of Indo-Sikkim Treaty. (XXXVIII—1-4-70), 122.
- Schools for mentally retarded children in Delhi. (XXXVIII—24-3-70), 377-80.
- Seizure of Gold, Guineas and foreign currency at Palam Airport, New Delhi (XL—4-5-70), 107-08.

**SHARMA, SHRI YAJNA DATT—Contd.**

- Seizure of Hashish meant for smuggling into U.S.A. (XXXVII—16-3-70), 2-18.
- Seizure of illicit liquor in Shahdara, Delhi. (XLI—11-5-70), 82-83.
- Seminar on Landscape Architecture. (XXXVIII—30-3-70), 43.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 5-15.
- Shortage of trained forest officers and rangers. (XXXVIII—26-3-70), 155.
- Shortage of Water Supply in Timarpur Colony, Delhi. (XLI—18-5-70), 199.
- Staff Cars in various ministries of Government of India. (XXXIX—6-4-70), 92-93.
- Sub-Letting of Portions of buildings by Super Bazars, Delhi. (XXXIX—9-6-70), 89.
- Success of Industrial Relations. Machinery. (XLI—14-5-70), 1-6.
- Suggestions made by All India manufacturers organisation for Economic Development. (XLI—19-5-70), 85.
- Suggestions to obtain Supreme Court's opinion to abolish Privy Purses and Privileges of former Rulers. (XXXVIII—24-3-70), 119.
- Supply of defective machineries by Napco Inc. U.S.A. (XXXVIII—24-3-70), 287-89.
- Supply of Defective Machinery by Napco Inc. U.S.A. to Indian Firm. (XXXVIII—24-3-70), 68-70.
- Supply of milk from D.M.S. depot in the evening. (XXXVIII—26-3-70), 160-61.
- Surplus staff in Dandakaranya Project. (XXXIX—16-4-70), 5-11.
- Synthetic Top-making Plant lying idle. (XL—29-4-70), 119.
- Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-3-70), 126.
- Test in Hindi for Central Government's employees from non-Hindi areas for purposes of confirmation and promotion. (XXXVIII—3-4-70), 194-95.
- Testing of inter-continental Ballistic Missile by China. (XXXVIII—25-3-70), 116-17.
- Tours by Ministers Abroad. (XXXIX—6-4-70), 115-16.
- Trade talks with Yugoslav Trade Minister (XXXVIII—1-4-70), 12.
- Transfer of excise inspectors by collector, Central Excise, Kanpur. (XXXVII—16-3-70), 96-97.

**SHARMA, SHRI YAJNA DATT—Contd.**

- Transfer of excise inspectors working in the Central Excise Collectorate, Kanpur. (XXXVII—16-3-70), 97-98.
- Translation, vetting and authentication of Bills, Acts, etc., into Hindi and regional languages in official language (Legislative Commission. (XLI—19-5-70), 178.
- Use of sub-standard drugs in Government hospitals. (XLI—12-3-70), 28-52.
- Value of Land governed by Ministers' Bangalows. (XXXIX—6-4-70), 114.
- Visit by Minister of Food and Agriculture to Orissa. (XXVIII—2-4-70), 79-80.
- Vulgar Expression Used in A.I.R. Commercial Advertisement. (XXXIX—9-4-70), 89-90.
- Water supply in R. K. Puram New Delhi. (XXXIX—20-4-70), 123-24.

**Debates**

- Arms flow to persons engaged in inter-party clashes in Calcutta. (C.A.) (XXXVI—3-3-70), 219.
- D. G., 1970-71 :
- Min. H. A. (XXXVIII—1-4-70), 220-32.
- Re. Adjournment of Haryana Assembly. (XXXVI—28-2-70), 5-6.

**SHARMA, SHRI YOGENDRA :**

- A. R. C. recommendations re : Provision for Research. (XXXIX—10-4-70), 178.
- Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.
- Additional Supply of Crude from Assam Oil Wells Belonging to Oil India Ltd. (XXXIX—20-4-70), 127.
- Administrative reforms Commission's suggestion regarding stock exchanges. (XXXVII—16-3-70), 132.
- Admission to medical colleges. (XXXVII—16-3-70), 131.
- Alleged sabotaging of crude oil import agreement between India and Belgium concern petrolinal by foreign oil companies in India. (XXXVII—16-3-70), 203-04.
- Appointment of Judge Advocate General/ Chief Legal Adviser of the Army and Air Force. (XXXVII—18-3-70), 101.
- Basic disputes in the way of Indo-Pak relation. (XXXVII—11-3-70), 50.

**SHARMA, SHRI YOGENDRA—Contd.**

- Central Industrial Security Force for Industrial concerns. (XXXIX—10-4-70), 176.
- Collaboration offers for off-shore drilling project in Bombay High. (XXXVII—16-3-70), 131-32.
- Commonwealth Prime Minister's Conference. (1970). (XXXVII—4-3-70), 7.
- Creation of Job Opportunities to Check Unemployment. (XXXVI—26-2-70), 75-76.
- Earning of profit by Hotels in Public Sector. (XXXVI—27-2-70), 109-10.
- Hospitality Offers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 19.
- Implementation of Recommendations of Commission of Enquiry on Job Security in Oil Companies. (XXVIII—2-4-70), 97-98.
- Import of crude oil. (XXXVII—9-3-70), 329.
- Mica advisory committee. (XLI—20-5-70), 28.
- Move to eliminate outsider from Trade Unions by Andhra Pradesh. (XXVIII—2-4-70), 167.
- Namrup Unit of Fertiliser Corporation of India. (XL—27-4-70), 208.
- Nationalisation of foreign Plantations (XXXVI—25-2-70), 54-55.
- Non-issue of invitation to North Korean Delegation to International film Festival in Delhi. (XL—30-4-70), 65.
- Pollution of Water by Industrial and Domestic Wastes. (XXXVI—23-2-70), 213-14.
- Privy Purses and Privileges of Rulers of former Indian States. (XXXIX—10-4-70), 178.
- Project and non-project aid from AID India Consortium. (XXXVI—2-3-70), 108-09.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-73.
- Removal of right of property from Part III of constitution. (XXXVI—24-2-70), 118.
- Report of Kapur Commission on probe into Mahatma Gandhiji's murder. (XXXVII—9-3-70), 42.
- Review report of Public Sector Steel Plants (XXXVII—10-3-70), 43.

**SHARMA, SHRI YOGENDRA—Contd.**

- Rise in price of Steel. (XXXVI—24-2-70), 10-18.
- Scheme by I.O.C. for jobless engineers and Medical Graduates in Delhi. (XXXVI—23-2-70), 212-13.
- Scheme to convert Oil and Natural Gas Commission into Autonomous Unit. (XL—4-5-70), 27.
- Shri J. R. D. Tata's criticism of Industrial Policy relating to Private Sector. (XXXVI—24-2-70), 113-14.
- Strike in Engineering Industry in Jamshedpur. (XXXVI—26-2-70), 93.
- Study of the production and marketing Techniques of other countries. (XXXVI—25-2-70), 30.
- Supply of wagons to South Korea. (XLI—13-5-70), 184.
- Total sanctioned capacity and actual production of foreign oil refineries in India. (XXXVII—16-3-70), 43-44.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 23.
- Debates*
- Ashoka and Thakur Paper Mills (Dis.) (XXXVII—10-3-70), 352.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill—Consid. (XXXVIII—24-3-70), 436-40. Consid. Cl. (XXXVIII—24-3-70), 518-21, 589-91.
- Banking Companies (Acquisition and Transfer of Undertakings Ordinance, 1970 (Res.) (XXXVIII—24-3-70), 436-40.
- Closure of Cultural and Information Centres of Foreign countries (C.A.) (XXXVI—26-2-70), 241-42.
- Finance Bill, 1970 :
- Consid. (XL—4-5-70), 331-43.
- India's reported offer of help Afghanistan in building a highway through Iran, providing an outlet to Arabian Sea (C.A.) (XXXIX—6-4-70), 222.
- Mithila University and Mithila Broadcasting Station (Dis.) (XXXVII—10-3-70), 352.
- Petroleum (Amendment) Bill :
- Consid. (XLI—7-5-70), 186-90, 195-202.
- Reported clash over forcible occupation of land in West Bengal (C.A.) (XLI—5-5-70), 172-73.

SHARMA, SHRI YOGENDRA—*Contd.*

Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (C.A.) (XL—4-5-70), 245, 257.

Reported unresolved border dispute between U.P. and Bihar and Possibilities of clashes over harvest (C.A.) (XXXVIII—31-3-70), 170-71.

Western Kosi Canal (Dis.) (XXXVII—10-3-71), 352.

## SHASHI BHUSHAN, SHRI :

Accommodation for Employees of the Employees Provident Fund Organisation from General Pool. (XXXVIII—31-3-70), 136.

Acquisition of records of proceedings and judgment in the case of Shri Madan Lal Disingra. (XXXVIII—3-4-70), 183-84.

Agreement for aid from Ford Foundation. (XLI—18-5-70), 104.

Allocation of iron and steel to Madhya Pradesh. (XXXVII—17-3-70), 187.

Appointment of Commission for fixing car prices. (XLI—19-5-70), 69-70.

Associating private operators to develop feeder services and to enable improvement of services of Indian Airlines and Air India. (XXXIX—17-4-70), 164-65.

Availing of Trading Opportunities by S.C., S.T. & Backward Classes. (XXXIX—9-4-70), 96-98.

Bank set up by M/s J. B. Mangharam & Co., in Gwalior. (XXXIX—20-4-70), 65-66.

Business Houses having largest number of shares. (XXXIX—13-4-70), 155-56.

Circulation of currency. (XLI—13-5-70), 12-13.

Compulsory adjudication in Industrial Disputes. (XL—31-4-70), 51.

Concept of labour welfare. (XL—31-4-70), 139.

Concessions for Emergency Commissioned Officers who joined from ranks. (XLI—6-5-70), 143-45.

Concessions given by Central and State Government to released emergency Commissioned Officers. (XLI—6-5-70), 145-46.

Condition of Railway Compartments of S. S. Light Railway. (XXXVIII—24-3-70), 86-88.

Confidential letter from Railway Board to Labour Ministry re Grievances of Railway employees. (XXXIX—14-4-70), 41.

SHASHI BHUSHAN, SHRI—*Contd.*

Confirmation and Seniority of Station Masters and Assistant Station Masters of Delhi Division of Northern Railway. (XXXIX—7-4-70), 130.

Construction of office building and residential quarters for Employees Provident Fund Organisation at Delhi. (XXVIII—2-4-70), 41-42.

Construction of Punasha Dam on River Narbada in Madhya Pradesh. (XXXVII—18-3-70), 169.

Data Regarding unemployment and under Employment in States. (XL—23-4-70 102-03.

Death of a Baby due to demolishing of Jhuggies in Malka Ganj, Delhi. (XXXIX—20-4-70), 112-13.

Deferment of Increments of Station Masters and assistant Station Masters of Delhi Division (Northern Railway). (XXXIX—14-4-70), 94.

Demands of employees of Bharat Heavy Electrical Ltd., Hardwar. (XXXVIII—24-3-70), 339-40.

Demolishing of Trans-Yamuna Colonies by D. D. A. (XXXIX—21-4-70), 173-74.

Development of places of tourists Importance. (XXXVIII—24-3-70), 125-26.

Development of Surakachar coal mines for supply of coal to Fertilizer plant at Korba. (XXXVIII—30-3-70), 123.

Dispersal of training facilities in different regions. (XXXIX—16-4-70), 123.

Distribution of Billets to re-rolling Mills in Madhya Pradesh. (XXXVII—17-3-70), 192-94.

Donation by a Delhi liquor contractor for a newspaper to be brought out by Jan Sangh. (XLI—15-5-70), 82-83.

Devetailing of training programme with training at higher levels by other Ministries. (XXXIX—16-4-70), 123.

Duty hours of controllers classified as "intensive". (XL—21-4-70), 153-54.

Employees of S. S. Light Railway. (XXXVII—17-3-70), 164-65.

Employment schemes in Three Plants. (XXXIX—9-4-70), 41-42.

Examination of applications under Drug Prices (Display and Control) Order, 1966. (XXXVII—16-3-70), 173.

Exemption of Jewels from Taxation. (XXXIX—6-4-70), 130.

Expansion of Industrial Training Institutes. (XXXIX—9-4-70), 94-96.

**SHASHI BHUSHAN, SHRI—Contd.**

- Export of deermusk (XLI—13-5-70), 69.
- Export of Groundnut Oil Cake and Linseed Oil Cake and its effect on Milk yield of Cows. (XXXIX—8-4-70), 72-73.
- Failure of programme of rural industrial training institutes. (XXXIX—16-4-70), 122.
- Ford and Asian foundations. (XLI—20-5-70), 61-63.
- Formulation of Comprehensive social security system under Fourth Plan. (XXXVIII—1-4-70), 153.
- Four wheeler and eight wheeler saloon cars for broad gauge and metre-gauge lines. (XL—21-4-70), 155-56.
- Gandhi Balidan Sthal Trust. (XL—4-5-70), 156-57.
- Gandhi Darsha Exhibition, Delhi. (XXXVIII—3-4-70), 129-30.
- Government Policy regarding Additional Social Security Schemes for Employees. (XL—23-3-70), 83.
- Government Property in possession of Civilians in Cantonment Areas. (XXXVII—18-3-70), 172.
- Grant of House Building Loans to Government Employees. (XXXVIII—3-3-70), 134.
- High prices charged by drug manufacturers in India for their products. (XXXVII—16-3-70), 173-74.
- Hindi Versions of Railway Establishment Codes and Establishment Manual Books. (XXXIX—7-4-70), 131.
- Implementation of recommendations of Sub-Committees of E.P.F. Organisation on various problems. (XXVIII—2-4-70), 130.
- Import of milk powder. (XXXVIII—26-2-70), 133-35.
- Import of milk powder etc. under PL 480. (XXXVIII—26-3-70), 132-133.
- Import of milk processing plants and their working. (XXXVIII—26-3-70), 135-36.
- Import of raw material by foreign drug companies in India. (XXXVII—16-3-70), 174-75.
- Imposition of application fees for Telephone Connection. (XLI—14-5-70), 81-82.
- Increasing of Compensation as a result of Supreme Court Judgement in different cases. (XXXIX—6-4-70), 127-29.
- Labour management relations in public undertakings. (XLI—11-5-70), 89-92.

**SHASHI BHUSHAN, SHRI—Contd.**

- Leaflet against Presidential candidate (XXXVII—13-3-70), 97-98.
- M. P's Memorandum on recognition of German Democratic Republic. (XXXVII—18-3-70), 172-73.
- Manufacture of milk plants and milk tankers in the country. (XXXVIII—26-3-70), 48-49.
- Manufacture of Vicks vaporub by M/s Richardson Hindustan. (XXXIX—6-4-70), 87-88.
- Marketing of Tetracycline in India under Different Branch names by American Firms. (XXXIX—20-4-70), 90-92.
- Massive programme of industrial housing envisaged by first industrial policy resolution. (XXXIX—16-4-70), 46.
- Measure for Reducing Costs of Drugs (XXXIX—6-4-70), 88-89.
- Meeting of the representative of the Cantonment Board Federation with the Defence Minister. (XXXVII—18-3-70), 170-71.
- Misuse of position by Members of Central board of Trustees of E.P.F. to evade recovery of P. F. Dues. (XXVIII—2-4-70), 130-31.
- Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 18.
- Naming of Birla Bhavan as "Gandhi Balidan Sthal". (XL—4-5-70), 157-58.
- New Construction of Birla House New Delhi. (XL—4-5-70), 45-46.
- Non-running room facility allowance to Relieving Transportation staff. (XXXIX—14-4-70), 92.
- Norms for fixation of prices of drugs by development council for drugs and pharmaceuticals. (XXXVII—16-3-70), 172-73.
- Nutritious food for school children in age group 0-3. (XL—21-4-70), 62-63.
- Officiating chance to junior relieving assistant Station Masters, Delhi Division (Northern Railway). (XXXVIII—31-3-70), 105.
- Per capita consumption of milk in India (XXXVIII—26-3-70), 131-32.
- Post of Permanent and Temporary Station Masters and Assistant Station Masters on Railways. (XXXIX—7-4-70), 13-31.
- Priority for released emergency commissioned officers in recruitment of Industrial Security Force. (XXXVIII—3-4-70), 128-29.

**SHASHI BHUSHAN, SHRI—Contd.**

- Priority for released Emergency Commissioned Officers in recruitment to Railway Protection Force. (XXXVIII—24-2-70), 372.
- Problem of unemployment. (XL—22-4-70), 108.
- Programme for amelioration of living and working conditions of Agricultural Labour (XL—23-4-70), 104-05.
- Pulses purchased for army use from Delhi (XLI—7-5-70), 138-39.
- Raid on an Illicit Liquor Manufacturing Warehouse in Delhi. (XL—27-4-70), 89-90.
- Recognition to private schools in Delhi and New Delhi. (XLI—15-5-70), 68-69.
- Re-instatement of P & T Employees of Madhya Pradesh suspended due to their participation in 1968 strike (XXVIII—2-4-70), 13-14.
- Released Emergency Commissioned Officers absorbed in different Fields. (XLI—6-5-70), 146-47.
- Representatives of Labour unions in public sector. (XL—30-4-70), 139-40.
- Revision of pay scales of section controllers to Chief Controllers on Indian Railways. (XL—21-4-70), 155.
- Rules for setting up public schools. (XLI—15-5-70), 67-68.
- Scheme for Labourer Participation in management of undertakings. (XL—23-4-70), 103-04.
- Setting up of a steel plant Balladilla (Madhya Pradesh). (XXXVII—17-3-70), 120.
- Setting up of a steel plant at Vishakhapatnam. (XXXVII—17-3-70), 165-66.
- Setting up of Caustic Soda Chlorine Plant at Korba by M. P. Audyogik Vikas Nigam. (XXXVIII—30-3-70), 101.
- Setting up of Engineering based Industrial Units. (XXXVII—17-3-70), 165.
- Setting up of foundry for Bharat Heavy Electrical. (XXXVIII—24-3-70), 340-41.
- Setting up of Pelletisation Plant at Bailadilla by N. M. D. C. (XXXVIII—30-3-70), 135.
- Shares held by former Maharaja of Gwalior in Krishanram Baldev Bank. (XL—27-4-70), 159-60.
- Studies made by Officers sent to U. S. A., on invitation Ford Foundation and Asia Foundation. (XL—4-5-70), 76-77.

**SHASHI BHUSHAN, SHRI—Contd.**

- Subsidised accommodation to E. P. F. Organisation Employees and alleged discrimination in Allocation. (XXVIII—2-4-70), 136-38.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 37-47.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 30-49.
- Supply of sub-standard foodgrains to Lucknow defence depot. (XLI—7-5-70), 107.
- Technical Consultants requisitioned from foreign countries. (XL—27-4-70), 160-61.
- Transfer of shares of former Maharaja of Gwalior from Krishanram Baldev Bank. (XL—27-4-70), 158-59.
- Trend of occupational structure of SC, S.T. and Backward Classes in different industries in the three plans. (XXXIX—16-4-70), 84.
- Uniform Pay Scales for skilled and unskilled labourers throughout the Country. (XL—30-4-70), 140.
- Worker's participation in management of public sector undertakings. (XLI—7-5-70), 72-75.
- Working of Rashtriya Swayam Sewak Sangh and utilisation of secret funds raised by it. (XLI—15-5-70), 73-74.

*Debates*

- Communal Disturbances in Maharashtra (St.) (XLI—11-5-70), 256, 258-59.
- D. S. G. (Railways), 1969-70 : (XXXVIII—28-3-70), 163-64.
- Foreign Aid (Maintenance of Account) Bill—by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-70), 323-26.
- India's reported protest against U.S. Vice-President's remarks (C.A.) (XLI—11-5-70), 240, 242.
- Press Council (Amendment) Bill : Consid. as passed by R. S. (XXXVIII—30-3-70), 403-06.
- Provocation of Jammu and Kashmir legislature (SL.) (XXXVII—13-3-70), 352.
- Recent Communal Disturbances in the country (Dis.) (XLI—20-5-70), 319-17.
- Report of Committee of Inquiry (Council of Scientific and Industrial Research (M) (XLI—19-5-70), 264-67.
- Reported clash over forcible occupation of land in West Bengal. (C.A.) (XLI—5-5-70), 109.

**SHASHI BHUSHAN, SHRI—Contd.**

Utilisation of PL 480 Funds.  
(H.A.H. Dis.) (XXXVIII—1-4-70), 312-13.

**SHASHI RANJAN, SHRI :**

Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70) 23.

Attempt on Shri Jyoti Basu's life. (XL—24-4-70), 21.

Century spinning and Manufacturing Co. Ltd. (XXXVII—17-3-70), 14.

Small Car Project. (XXXVI—24-2-70), 3.

Statement made by Chairman of India Banks Association regarding objective of Bank Nationalisation. (XLI—11-5-70), 19.

*Debates*

President's Address (M) (XXXVI—2-3-70), 330-36.

**SHASTRI, SHRI BISWANARAYAN :**

A.I.R. news service in foreign languages (XXXIX—16-4-70), 185.

Abolition of second Class in Railways (XXXVI—24-2-70), 219-21.

Absence of Indian Flag at cricket Test in Eden Garden, Calcutta. (XXXIX—10-4-70), 180.

Acquisition of land for drilling in Assam by Oil and Natural Gas Commission (XXXVI—23-2-70), 152-53.

Allotment of land acquired by North-East Frontier Railway in Silapathar to outsiders for construction of Buildings. (XXXIX—7-4-70), 173.

Broadcast of Chinese news by A.I.R. in a casual manner. (XXXIX—16-4-70), 141.

Cement Factory in Assam. (XXXVI—3-3-70), 163-64.

Construction of Hotels under Tourist Development scheme. (XXXVII—9-3-70), 51.

Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.

Conversion of Kaziranga Game Reserve in Assam as a natural Zoological park. XXXVII—12-3-70), 76-77.

Declaration of Mizo hills as a disturbed area (XXXVIII—3-4-70), 39-40.

Decline in production of tea. (XXXVI—25-2-70), 160-61.

**SHASTRI SHRI BISWANARAYAN—Contd.**

Development of International Airports in India for Jumbo Jets. (XXXVI—27-2-70), 85.

Development of national parks in the country (XLI—15-5-70), 5.

Dialogue with China. (XXXVII—4-3-70), 183-84.

Expansion of Tele-communication Service in Collaboration with Japan. (XXVIII—2-4-70), 20.

Experiments on Hers. (XXXVIII—30-3-70), 130.

Exploration of oil deposits in Tripura. (XXXVIII—30-3-70), 152.

Export of iron ore to Japan. (XXXVII—11-3-70), 65-66.

Failure of food Corporation of India to clear rice from Assam and its effect. (XXVII—5-3-70), 159.

Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 20.

Hospital under E. S. I. Scheme in Assam. (XXXVII—12-3-70), 216-17.

Import of Cotton. (XXXVI—25-2-70), 161.

Import of silk. (XXXVII—4-3-70), 113-14.

Islamic Secretariat. (XXXVII—11-3-70), 168-69.

Jeeps stolen from Eastern Region Headquarters of O.N.G.C. (XXXVI—2-3-70) 83-85.

Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 15.

Memorandum by Employees' Association of L.I.C. Eastern Zone. (XXXVI—2-3-70), 85-86.

Namrup Fertilizer Factory-Expansion and Production. (XXXVII—9-3-70), 440.

Panchayati Raj in N.E.F.A. (XXXVIII—26-3-70), 11-12.

Pig iron plant at Bhavanagar in Private Sector. (XXXVI—3-3-70), 57.

Procedure for Allotment of Berths to First Class Passengers. (XXXVI—24-2-70), 219-20.

Purchase of Boeing-737 Aircraft for I.A.C. (XXXIX—10-4-70), 46.

Purchase of land and buildings from Assam tea company by Oil and Natural Gas Commission. (XXXVI—22-2-70), 151-52.

**SHASTRI, SHRI BISWANARAYAN—**  
*Contd.*

- Removal of boundary pillars by Pakistan on Svlhet border. (XXXVIII—3-4-70), 84-85.
- Requirement of foodstuffs. (XXXVII—12-3-70), 196-97.
- Seizure of Nepali Ganja. (XXXIX—13-4-70), 42-43.
- Setting up of fertilizer plant by Birlas in Goa vis-a-vis Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.
- Shortage of Paper. (XXXVI—3-3-70), 141.
- Tariff Commission Recommendations regarding drug Industry. (XXXVIII—30-3-70), 126.

*Deates*

- Acquisition of land by O'l and Natural Gas Commission for drilling in Assam (XL—22-4-70), 363-67.
- Appropriation (Railways) Bill, 1970 : Motion to pass (XXXVIII—23-3-70), 154-55.
- D. G., 1970-71
- Min. H.A. (XXXVIII—1-4-70), 293-97.
- M.n. Ind. Dev. & Int. Trade. (XXXIX—14-4-70), 226-29.
- President's Address (M) (XXXVI—3-3-70), 295-98.
- Requisitioning and Acquisition of Immovable Property (Amendment) Bill : (Consid. (XXXVI—24-2-70), 266-67.
- U. S. A.'s National Arms Policy towards Pakistan. (H.A.H. Dis.). (XL—24-4-70), 305.

**SHASTRI, SHRI PRAKASH VIR :**

- Aircraft during Republic Day Flypast Rehearsal (1970). (XXXVI—25-2-70), 15-19.
- Alleged interference by Union Deputy Minister of Law in the Affairs of Poona Municipal Corporation. (XXXVIII—3-4-70), 202.
- Antiquas with Private Collectors. (XXXIX—17-4-70), 24.
- Attack on principals and teachers by students during annual examinations in various States. (XL—24-2-70), 29.
- Ban on use of Chemical Delson Powder. (XXXIX—20-4-70), 151-52.
- Black-listing of Industrial Organisations. (XXXVII—10-3-70), 139.

**SHASTRI, SHRI PRAKASH VIR—Contd...**

- Bahmo Samaj Pilgrims Refused permission to enter East Pakistan. (XXXVIII—1-4-70), 19.
- Ceiling on Urban Property. (XXXVI—23-2-70), 179-80.
- Chandigarh as Chartered City. (XXXVII—13-3-70), 158.
- Check on theft of railway property. (XXXVIII—31-3-70), 33.
- China U. S. A. Talks. (XXXVI—25-2-70), 105.
- Christian Girls sent abroad for training in Nursing. (XXXIX—6-4-70), 133-34.
- Code of conduct for tours by union ministers (XXXVIII—3-4-70), 117.
- Commission to enquire into the death of Netaji Subhash Chandra Bose. (XXXVIII—3-4-70), 155-56.
- Construction of Baitorani Barrage. (XXXVII—18-3-70), 27.
- Construction of office Building of Indian Embassies abroad and residences for Staff (XXXVII—11-3-70), 143.
- Construction work on the land acquired by Central Government near Ghaziabad (XXXVIII—30-3-70), 198.
- Conversion of D. C. into A. C. in D.I.Z. Areas, New Delhi. (XXXIX—20-4-70), 158-59.
- Conversion of D. M. S. into a Corporation. (XXXVI—26-2-70), 86-89.
- Dedication of Tarapore atomic Power Station to Nation. (XXXVII—4-3-70), 159-60.
- Demand for Books declared obsolete in England. (XXXIX—7-4-70), 30.
- Detection of Transmitters in Hyderabad. (XXXVII—9-3-70), 219.
- Development of unirrigated Agricultural (XXXVI—25-2-70), 104.
- Discrimination against buddhists in Ladakh (XXXVIII—3-4-70), 20-21.
- Discussions held between team of International Air Transport Association and Civil Aviation Authorities. (XXXVIII—24-3-70), 140.
- Documentary on life of Netaji Subhas Chandra Bose. (XXXVIII—26-3-70), 41-42.
- Effect of lapse of Preventive Detention Act in States. (XXXVII—9-3-70), 219.
- Election symbol of Congress Party. (XXXVI—24-2-70), 186.
- Embankment on Ganga near Roorkie in U. P. (XXXVII—4-3-70), 160.



## SHASTRI, SHRI PRAKASH VIR—Contd.

- Enquiry in irregularities in C. S. I. R. (XXXVII—9-3-70), 221.
- Evasion of Taxes by various firms in Delhi and Bombay. (XXXIX—13-4-70), 41-42.
- Export of Gur. (XXXVII—5-3-70), 32-39
- Export of Nepalese goods through India. (XXXVII—4-3-70), 16-17.
- Extension of telephone service in rural areas. (XXXIX—16-4-70), 97.
- Facilities for training in Nursing in India. (XXXIX—6-4-70), 134-35.
- Fall in Price of Fertilizers. (XXXVII—16-3-70), 74-75.
- Fall in the average yield of wheat. (XXXVII—5-3-70), 30.
- Fresh Migration of Refugees from East Pakistan. (XXXVI—26-2-70), 127-28.
- Grant of Aid for Irrigation Schemes under PL 480. (XXXVII—18-3-70), 48.
- Grant of exemption from payment of Income-tax to 'Janhit Nahi' Lucknow. (XXXVII—9-3-70), 397.
- Grants to States for preparing and publishing judgments of Supreme-Court and High Court in Regional Languages. (XXXVII—17-3-70), 22-23.
- High Prices of Drugs (XXXIX—20-4-70), 30-41.
- Hindi Work in Government Offices. (XXXVII—13-3-70), 179-80.
- Imperial Tobacco Co. (XXXVI—24-2-70), 222-23.
- Import of Tractors. (XXXVIII—1-4-70), 106.
- Increase in Steel Price. (XXXVI—24-2-70), 221-22.
- Inflation of Currency. (XXXVIII—30-3-70), 200.
- Insurance of Foodgrains stocked in Warehousing Godowns. (XL 23-4-70), 5-8.
- Land reforms in West Bengal. (XXXIX—16-4-70), 37.
- Loans to Surendra Industries Estate, Bombay for construction for Godowns (XXXIX—7-4-70), 49.
- Loss incurred by Industries on account of Uncertainty in West Bengal. (XXXVI—3-3-70), 140.
- Lottery Scheme for providing Houses (XXXVII—16-3-70), 26.

## SHASTRI, SHRI PRAKASH VIR—Contd.

- Mismanagements in International Computers Manufacturing Limited, Bombay and International Computers (P) Ltd. (XXXIX—7-4-70), 69-70.
- Nationalization of Cigarette Industry. (XXXVI 24-2-70), 221.
- Non-payment of Rents by Punjab and Haryana. (XXXVIII—30-3-70), 71.
- Obstacles in Enforcement of Land Reforms Laws. (XXXVI—26-2-70), 122-27.
- Obtaining of parents' permission before sending Girls to Germany for training in Nursing. (XXXIX—6-4-70), 51.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 20.
- Orchards acquired in Tehsil Ghaziabad District Meerut. (XXXVIII—1-4-70), 107.
- Pak Nationals living illegally in India. (XXXVIII—24-3-70), 176.
- Parliamentary Committee to go into A.I.R.'s functioning. (XXXVII 5-3-70), 51-52.
- Pay scale of primary school teachers. (XXXVIII—3-4-70), 116-17.
- Per capita aid to Uttar Pradesh. (XXXVII—11-3-70), 109-10.
- Presentation of Original Texts of Bill and Acts in Hindi in Parliament. (XXXVII—9-3-70), 222.
- Price control on Cement. (XXXVI—3-3-70) 37.
- Prime Minister's visit to south East Asia. (XXXVII—11-3-70), 144.
- Printing Capacity of Govt. presses for Hindi Publications. (XXXVI—2-3-70), 186-87.
- Printing of Govt. Publications in Diglot Form in Private Presses. (XXXVI—23-2-70), 175-76.
- Problems discussed at Indo-U. K. Talks. (XXXVII—18-3-70), 108.
- Production in Heavy Electrical Equipment Plant, Hardwar. (XXXVII—10-3-70), 140.
- Production of Iron. (XXXVII—10-3-70), 138-39.
- Productive and Unproductive loans given to Bihar. (XXXIX—20-4-70) 156.
- Prohibition during Gandhi Centenary Year. (XXXVI—3-3-70), 138-39.
- Promotion and Propagation of Samskrit in Fourth Five Year Plan. (XXXVII—13-3-70), 65.

**SHASTRI, SHRI PRAKASH VIR—Contd.**

- Propagation and development of Hindi (XXXVII—9-3-70), 220.
- Provision of terminal benefits at Hapur Station. (XXXVII—17-3-70), 142-43.
- Public Sector Undertakings (XXXVI—2-3-70), 187-88.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 30.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Relaxation of restrictions on Government employees having connections with Communist Parties. (XXXVIII—24-3-70), 177-78.
- Renaming of Roads in New Delhi after Indian Leaders/Social Workers. (XXXVIII—30-3-70), 199.
- Requirements and production of Steel (XXXVI—3-3-70), 141-43.
- Revision of Electoral Rolls. (XXXVI—24-2-70), 216-17.
- Sale of Fake Postal Stamps in Nagaland. (XXXVI—26-2-70), 47-48.
- Sale of Forged Postal Stationery from G. P. O. Delhi. (XXXIX—9-4-70), 38.
- Sales Tax Act. (XXXVII—9-3-70), 76.
- Sarkar Committee's report on cow slaughter (XXXVII—12-3-70), 31-46.
- Scheme for workers' participation in share and profit of Industries. (XXXVII—5-3-70), 136.
- Scheme to end class feelings in the country. (XXXVII—10-3-70), 140-41.
- Shares held by Central Ministers in Indian and foreign Companies. (XXXVII—11-3-70), 65.
- Shares held by foreigners in Wazir Sultan Tobacco Company, Hyderabad. (XXXVI—3-3-70), 139-40.
- Sign boards in Hindi in Indian Embassies. (XXXVIII—1-4-70), 108.
- Soviet Radio Broadcasts interfering in the Internal Affairs in India. (XXXVIII—1-4-70), 50.
- Supply of Railway Equipment to foreign Countries. (XXXVII—4-3-70), 65-67.
- Supply of television sets on Cheap rates. (XL—22-4-70), 86.

**SHASTRI, SHRI PRAKASH VIR—Contd.**

- Supreme Court decision regarding Nationalisation of Banks. (XXXVI—23-2-70), 176-77.
- Talks regarding unanimous decision on Chandigarh. (XXXVIII—24-3-70), 177.
- Targets of Foreign Trade. (XXXVI—25-2-70), 105.
- Tourist Traffic. (XXXVII—13-3-70), 27-28.
- Trade with South East Asian Countries (XXXVII—11-3-70), 142-43.
- Transfer of shares by Indian Iron and Steel Co. to M/s. Dalhousie Holdings. (XXXIX—7-4-70), 124-25.
- Translation of constitution of India in Indian Languages. (XXXVIII—31-3-70), 114.
- Uniform Syllabus for Schools in States. (XXXVII—13-3-70), 156-57.
- Wall Newspaper 'Hamara Desh'. (XXXVI—26-2-70), 127.
- West Bengal Chief Minister's Statement regarding Law and Order situation in the State. (XXXVI—27-2-70), 94-95.
- West German Investment in India. (XXXVIII—30-3-70), 78.

*Debates*

- A. I. R. coverage of C. P. I. (M) Members speeches in Lok Sabha. (XXXVIII—2-4-70), 195.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill—Consid. (XXXVIII—24-3-70), 464-69.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance 1970. (Res.) (XXXVIII—24-3-70), 464-69.
- B. O. H. (XXXVI—27-2-70), 217, (XXXVII—13-3-70), 247, (XXXVIII—2-4-70), 262-70.
- D. G. 1970-71  
Min. E. A. (XXXIX—7-4-70), 286-95.
- Foreign Aid (Maintenance of Account) Bill by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-70), 333-36.
- General Budget, 1970-71 General Discussion (XXXVII—16-3-70), 319-27.
- Leave of absence (XLI—30-5-70), 190.
- Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St.) (XXXIX—7-4-70), 202-03.
- Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (Dis.) (XXXVIII—2-4-70), 316-19.

**SHASTRI, SHRI PRAKASH VIR—Contd.**

Obituary Reference—(Death of Shri Jaipal Singh (XXXVIII—20-3-70), 9-11.

Death of Shri L. S. Bhatkar. (XXXVI—20-2-70), 37-38.

Death of Shri M. K. Jinachandran. (XXVI—20-2-70), 37-38.

Death of Shri S. R. Rane. (XXXVI—20-2-70), 37-38.

Political Development in Punjab (St.) (XXXVIII—26-3-70), 279-80.

Press Council (Amendment) Bill :

Consid. as passed by R. S. (XXXVIII—30-3-70),

Proclamation re : West Bengal (Res.) (XXXVIII—30-3-70), 340-44.

Prorogation of Jammu and Kashmir Legislature. (St.) (XXXVII—13-3-70), 352-53. (XXXVII—17-3-70), 203-06.

Re. Incident in Orissa (Soviet Ambassador's behaviour) (XXXVII—11-3-70), 208-09.

Re. Threat to Member (Dr. Mritriyee Bose) (XXXVII—9-3-70), 443.

Reported statement by General Cariappa advocating imposition of military rule in India. (C.A.) (XXXVII—13-3-70), 230-31.

Riots in Chaibasa. (C.A.) (XXXIX—20-4-70), 240-42.

Role of Governors in the recent Ministry making in U. P. and Bihar (Dis.) (XXXVI—23-2-70), 337-42.

Seating arrangement in the House. (XXXVII—16-3-70), 247-49.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A.M.) (XXXIX—6-4-70), 291-94.

West Bengal Budget, 1970-71 :  
General Dis.

D. G. on Accounts (1970-71) D. S. G. 1969-70 (XXXVIII—30-3-70), 340-44.

**SHASTRI, SHRI RAGHUVIR SINGH :**

A.I.R. Staff Artistes to agitate on non-fulfilment of their demands. (XXXVII—12-3-70) 127-28.

Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.

Action on recommendations of administrative Reforms Commission. (XXXII—9-3-70), 110.

**SHASTRI, SHRI RAGHUVIR SINGH  
Contd.**

Administrative body for Lal Bahadur Shastri Sanskrit Vidyapeeth, Delhi. (XLI—15-5-70), 139-40.

Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—2-3-70), 210.

Agreement under World Food Programme to augment supply of processed Milk in four Cities. (XXVIII—2-4-70), 88-89.

All India Museum Conference, Varanasi. (XXXIX—10-4-70), 123.

Allegations regarding Akali Leaders having contacts with Pakistan. (XXXVIII—24-3-70), 224-25.

Allotment of land in villages Barwala by, Delhi Administration. (XL—30-4-70), 102.

Allotment of plot to Shri Nathu Singh in village Barwala by Delhi Administration (XLI—7-5-70) 69-70.

Amendments of Delhi Master Plan. (XXXVI—2-3-70), 201.

Amount car-marked and facilities provided for Welfare of Harijans of Muzaffar Nagar and Meerut (U.P.) (XLI—12-5-70), 106-07.

Annual demand and production of Vanaspati (XLI—7-5-70), 124-25.

Appointment of an enquiry Commission on the Working of Community Development and Panchayati Raj System. (XXXVII—12-3-70), 93-94.

Army Major and Jawans killed in an encounter with Mizos. (XXXVIII—1-4-70), 104.

Asian Development Bank. (XLI—18-5-70), 51.

Assessment of unemployment by Manpower Planning Unit. (XL—23-4-70), 111-14.

Attack on principals and teachers by students during annual examinations in various States (XL—24-4-70), 30.

Auction of plots in village Barwala by Delhi Administration. (XLI—30-4-70), 101-02.

Autonomous body for T. V. expansion (XXXVIII—26-3-70), 55.

Ban on Naxalities. (XXXIX—17-4-70), 304.

Ban on use of L.S.D. medicine in India. (XL—27-4-70), 7-11.

Blood donations. (XXXVI 2-3-70), 198-99.

SHASTRI, SHRI RAGHUVIR SINGH—  
*Contd.*

- Broad-gauge line from Delhi-Shahdara to Surajpur. (XXXVII—19-3-70), 53.
- C.B.I. probe into Ratable value of Cine mas in Delhi. (XXXVII—9-3-70), 433.
- Call by a former Marxist Minister of West Bengal to West Bengal Peasants and Worker to keep their lathis ready and Spears Sharp. (XXXIX—10-4-70), 37.
- Cancer Centre in Delhi. (XL—4-5-70), 39-40.
- Capacity of superphosphate Fertilizer Factories lying idle. (XL—4-5-70), 126-27.
- Cases of Water Pollution in Delhi. (XXXIX—13-4-70), 45-46.
- Cases pending before High Courts and Supreme Court. (XL—1-5-70), 85-87.
- Cashew processing factories in India. (XXXIX—14-4-70), 57.
- Changes made by Reserve Bank of India in regard to terms and conditions governing loans. (XXXIX—13-4-70), 156-57.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Civil code for certain religion. (XLI—5-5-70), 130-31.
- Clash between gangmen and personnel of R. P. F. at Bardwan. (XLI—12-5-70), 73.
- Commercial advertisement by posts and telegraphs department. (XL—30-4-70), 54.
- Commonwealth Prime Minister's Conference. (1970). (XXXVII—4-3-70), 8.
- Communal riots in Bhilai. (XXXVI—27-2-70), 106-07.
- Composition of Supreme Court. (XXXVIII—24-3-70), 101.
- Consequences of drinking. (XLI—5-5-70) 130.
- Conspiracy to form independent Government in Assam. (XL—24-2-70), 11.
- Consumption of steel scrap. (XLI—5-5-70), 51-53.
- Conversion of D. M. S. into a Corporation. (XXXVI—26-2-70), 86-87.
- Convocation in various Universities. (XL—24-4-70), 175.
- Cost of Import of Raw Material for manufacturing Drugs. (XXXIX—20-4-70), 110-11.

SHASTRI, SHRI RAGHUVIR SINGH—  
*Contd.*

- D. D. A. Experts' visit to Calcutta. (XXXVII—9-3-70), 415.
- Deaths and injuries to workers due to accidents in industries. (XLI—7-5-70), 123.
- Decrease in Air India's profits during 1968-69. (XXXVIII—24-3-70), 36-37.
- Decrease in Profit of Ashoka Hotels Ltd., New Delhi. (XXXVII—13-3-70), 180-81.
- Defying of instructions by wresting federation. (XLI—8-5-70), 119.
- Delegations of Parliamentarians sent abroad. (XXXVII—4-3-70), 75-76.
- Demands for statehood to Manipur, Himachal Pradesh, Delhi and Tripura. (XXXVII—9-5-70), 215.
- Demands of Delhi Milk Scheme employees. (XXXVII—5-3-70), 148-50.
- Demands of employees of Delhi Electric Supply Undertaking. (XXXVIII—25-3-70), 121-22.
- Demand of milk in the country. (XLI—7-5-70), 123-24.
- Demand of Pepper in World Market. (XXXVII—18-3-70), 106.
- Disappearance of Indian Embassy official in Brazil. (XXXVII—11-3-70), 158.
- Documentary films on rural agricultural health etc. (XXXVIII—26-3-70), 148-49.
- Dry farming experiment at Pusa Institute, New Delhi. (XLI—7-5-70), 42-43.
- Enquiry against office bearers of Lal Bahadur Shastri Rashtriya Vidyapeeth. Delhi. (XXXIX—10-4-70), 90.
- Estimates of cost of new steel plants. (XLI—19-5-70), 46.
- Estimates of Foodgrains in Rabi Crop. (XXXVI—26-2-70), 33-34.
- Expansion of Medical Facilities in villages. (XXXVII—9-3-70), 59.
- Expansion of P & T facilities in Rural Areas. (XXVIII—2-4-70), 74-75.
- Expansion of Tele-Communication Service in Collaboration with Japan. (XXVIII—2-4-70), 16-22.
- Expenditure on P. M.'s tours to States. (XXXVIII—24-3-70), 225-26.
- Expert Committee on Tax collection (XXXVI—23-2-70), 68-70.
- Export of Cashewnuts. (XXXVII—11-3-70), 120-21.
- Export of Iron Scrap. (XLI—6-5-70), 19-22.

SHASTRI, SHRI RAGHUVIR SINGH—  
*Contd.*

- Fall in Consumption of fertilizers. (XXXVI—26-2-70), 59-61.
- Fall in exports. (XLI—13-5-70), 37.
- Fall in price of foodgrains. (XLI—14-5-70), 8.
- Fall in the Off-Take of fertilizers. (XXXV—II—5-3-70), 22.
- Finalisation of Fourth Five Year Plan. (XXXVI—25-2-70), 28-29.
- Follow-up action on Dutt Committee Report on Industrial licensing. (XXXVI—24-2-70), 63-64.
- Foreign tours of Foreign Trade Minister. (XXXVI—25-2-70), 122.
- Fourth international film festival of India. (XXXVII—5-3-70), 71-72.
- French proposal for peace in Cambodia. (XL—29-4-70), 94-95.
- Funds for projects from Nationalised Banks. (XXXVII—17-3-70), 28-29.
- Future of Tariff Commission and its functioning. (XL—22-4-70), 93.
- Gandhi Post Cards and Inland letters. (XLI—14-5-70), 119-20.
- Generator Unit-206 Indraprastha Power House, New Delhi. (XXXVII—4-3-70), 135-36.
- Government advertisements to news papers controlled by political parties. (XL—30-4-70), 104.
- Grant of House Building Loans to Government Employees. (XXXVIII—30-3-70), 134.
- High level committee to consider nationalisation of sugar industry. (XXXVIII—26-3-70), 149-50.
- High prices of Non-ferrous metals affecting Industries. (XXXVII—9-3-70), 290.
- Hungarian trade delegation to India. (XLI—13-5-70), 115.
- Hydel capacity of Jammu and Kashmir. (XXXIX—8-4-70), 8-13.
- Illegal export of Opium. (XL—27-4-70), 113-14.
- Impact of Britain's entry into E. C. M. on India's trade. (XXXVII—11-3-70), 122.
- Impact of Britain's entry into European Economic community on India's Trade. (XL—29-4-70), 40-41.
- Impact of rise in price of steel on export of Engineering goods. (XXXVII—11-3-70), 121-22.

SHASTRI, SHRI RAGHUVIR SINGH—  
*Contd.*

- Import of minerals and metals. (XXXVIII—1-4-70), 89.
- Income earned from Export of Steel. (XL—28-4-70), 47.
- Increase in consumption of intoxicants in India. (XXXVIII—30-3-70), 163.
- Increase in cost estimates of Bokaro Steel Project. (XXXIX—7-4-70), 125-26.
- Increase in Irrigation Rates by 50 per cent by Bihar Government. (XXXIX—8-4-70), 97.
- Increase in Membership of State Legislative Councils. (XXXIX—14-4-70), 76.
- Increase in representation to Scheduled Castes and Scheduled Tribes in Government services. (XXXVIII—3-4-70), 151.
- India's participation in Jeddah meet. (XXXVIII—25-3-70), 45-47.
- Insurance of Foodgrains stocked in Warehousing Godowns. (XL—23-4-70), 5-8.
- International Conference on prohibition held in New Dehi. (XXXVI—3-3-70), 69.
- International Labour Organisation Scheme for world employment programme. (XXXIX—16-4-70), 42.
- Inter-University Board of India and Ceylon. (XXXVII—9-3-70), 124.
- Investment in Diesel Locomotive Work, Varanasi. (XLI—19-5-70), 108.
- Irregularities in Accounts of D. M. S. (XLI—14-5-70), 117-19.
- Issue of fake diplomas and degrees by certain Institutions in Delhi. (XXXIX—17-4-70), 90.
- Japanese Loan to India. (XXXIX—6-4-70), 207.
- Joint air exercises by Pakistani and Irani air force. (XLI—13-5-70), 184.
- Kashmir People's Conference. (XXXIX—10-4-70), 190.
- Kolar Gold Mines. (XXXIX—20-4-70), 49-52.
- Labour problems in Farakka Barrage Project. (XXXVI—25-2-70), 75-76.
- Land ceiling in various States. (XLI—14-5-70), 15.
- Law and Order situation in West Bengal. (XXXVII—9-3-70), 122.

**SHASTRI, SHRI RAGHUVIR SINGH—**  
*Contd.*

- Lifting of U. S. Embargo on arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Loknathan Committee Report on small scale Industries. (XXXVI—24-2-70), 64-65.
- Long Term Programme for Extension of Banking Facilities in Rural Areas. (XL—27-4-70), 114-15.
- Loss to Hindustan Steel Ltd., (XXXVI—24-2-70), 65-66.
- Losses incurred by public sector undertakings. (XL—4-5-70), 125-26.
- Lottery scheme for providing houses. (XXXVII—16-3-70), 18-29.
- Manufacture of long range missiles by China. (XXXVII—18-3-70), 191.
- Matters discussed at 26th Conference of E. C. A. F. E. at Bangkok. (XLI—20-5-70), 79-82.
- Measures to Improve Distribution System of Fertilisers. (XXXIX—9-4-70), 49.
- Memorandum by association of voluntary agencies for rural development and society for developing gramdan. (XXXIX—16-4-70), 107.
- Memorandum by Railway Medical Officer's Union. (XXXVIII—31-3-70), 40.
- Memorandum submitted by a deputation of Standing Committee of Gandhi Centenary on prohibition to S. R. (XLI—5-5-70), 100-01.
- Mismanagement in Fourth International Film Festival. (XXXVI—26-2-70), 121-22.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—20-3-70), 6.
- Namrup Unit of Fertiliser Corporation of India. (XL—27-4-70), 208.
- National Mineral Policy. (XXXVIII—30-3-70), 149.
- Non-aligned Meet at Dar-Es-Salaam. (XL—22-4-70), 163.
- Pakistani boats operating in sunderban region of West Bengal. (XL—1-5-70), 36-37.
- Parliamentary Consultative Committee's report on Durgapur Steel Plant. (XXXVII—10-3-70), 115-17.
- Participation in international wrestling competitions. (XLI—15-5-70), 40-41.
- Policy regarding allotment of Government quarters to Government employees. (XLI—11-5-70), 17-25.

**SHASTRI, SHRI RAGHUVIR SINGH—**  
*Contd.*

- Post offices in Bihar and their working. (XL—30-4-70), 105.
- Price of Wheat for Rabi Crop. (XXVIII—2-4-70), 72-73.
- Pricing policy of petroleum products. (XLI—11-5-70), 84.
- Production of stainless Steel. (XXXVIII—2-4-3-70), 76-77.
- Progress in States of Family Planning Programmes. (XLI—11-5-70), 122-24.
- Progress made in Installation of Transmitters. (XLI—14-5-70), 116-17.
- Prohibition in Delli. (XXXVIII—31-3-70), 148.
- Prohibition of polygamy in Delhi. (XLI—5-5-70), 74-75.
- Promotion of assistants on the basis of length of service. (XL—24-4-70), 153.
- Promotion to the use of Hindi in Department of Communications. (XXVIII—2-4-70), 73-74.
- Proposal by U. K. continental conference lines to increase shipping freight rates. (XLI—15-5-70), 152-53.
- Proposal to Form Tourist Police Force in Delhi. (XXXIX—10-4-70), 124.
- Proposal to revive the panel of assistants. (XL—24-4-70), 151.
- Public Health Scheme from the Delhi Administration. (XXXVIII—30-3-70), 161.
- Quota for export of steel products. (XL—21-4-70), 128.
- Raids by Naxalites on cinemas in Calcutta. (XXXVIII—3-4-70), 149.
- Raising of Naga regiment in army. (XLI—20-5-70), 115.
- Reaction of Penicillin. (XXXIX—7-4-70), 111-12.
- Recommendations of A. R. C. on Government treasuries. (XXXIX—20-4-70), 111-12.
- Rehabilitation of crippled and mentally retarded persons. (XXXVIII—31-3-70), 92.
- Rehabilitation of emergency Commissioned Officers. (XXXVII—4-3-70), 130-32.
- Report of the Committee on Cow protection. (XXXVII—12-3-70), 132-33.
- Report of the land acquisition review Committee. (XXXVII—5-3-70), 58.

## SHASTRI, RAGHUVIR SINGH—Contd.

- Report of the Programme evaluation organisation of planning commission on the cultivation of high yielding crops. (XXXVIII—26-3-70), 147-48.
- Restriction on use of pill. (XXXVII—9-3-70), 254.
- Revision of Delhi Master Plan. (XXXIX—13-4-70), 135-36.
- Revision in the time scheduled for the construction of Bokaro Steel Plant. (XXXVII—10-3-70), 127.
- Review Committee Report on National Library, Calcutta. (XXXVI—27-2-70), 130.
- Rise in price of Steel. (XXXVI—24-2-70), 10-18.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 99.
- Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 31-46.
- Secret circular by C. P. I. (ML) for armed revolution. (XLI—8-5-70), 38.
- Seizure of an escape kit from Daniel Walcott. (XL—24-4-70), 146.
- Seizure of Gharas and Opium from Hipies. (XXXVIII—30-3-70), 27.
- Self-sufficiency in foodgrains. (XXXVII—5-3-70), 148.
- Service conditions of Supreme Court and High Court Judges. (XXXIX—17-4-70), 51-53.
- Setting up a Central Co-ordination Committee for rural development. (XL—30-4-70), 157-58.
- Setting up of a sugar industries Corporation. (XXXVII—5-3-70), 125.
- Setting up of Agriculture Commission. (XXXVI—26-2-70), 91-94.
- Setting up of an International News Agency. (XXXVII—5-3-70), 92-93.
- Setting up of organisation for Engineering industry. (XL—24-4-70), 110.
- Settlement of refugees from Pak occupied Kashmir. (XXXVII—12-3-70), 57.
- Setting up of the Central Housing Board/Housing Corporation. (XXXVI—2-3-70), 149-50.
- Shantilal Shah Committee Report on pricing of Petroleum Products. (XXXVI—2-3-70), 57-58.
- Shifting of Swami Shradhdhanand College, Xarela (Delhi). (XL—1-5-70), 145-46.

## SHASRI, RAGHUVIR SINGH—Contd.

- Sick sugar mills in the country. (XXXVIII—26-3-70), 149.
- Slow-down tactics of Rourkela Steel Plant Workers. (XXXVI—3-3-70), 36-37.
- Small Industries Commission. (XXXVI—24-2-70), 67-68.
- Stagnation in section officers' grade of Central Secretariat Service. (XLI—8-5-70), 130.
- Strike by employees of Scaldah Division for failure of Management to make security arrangements. (XXXVII—17-3-70), 74-75.
- Study of Modus Operandi of Smuggling in India. (XXXIX—6-4-70), 122-23.
- Supply of Arms to Indonesia by India. (XL—22-4-70), 181.
- Survey of unemployment by D. G. P. & T. (XXXIX—16-4-70), 81.
- Swami Shradhdhanand College, Delhi. (XL—1-5-70), 146.
- System of Distribution of Steel. (XXXVII—10-3-70), 117.
- Talks held in Delhi with Telengana Leader. (XXXVII—9-3-70), 37.
- Talks with Mauritius Trade Delegation. (XXXVII—11-3-70), 163-64.
- Talks with Yugoslavia's foreign Minister on non-aligned meet. (XLI—6-5-70), 83-84.
- Tariff Commission recommendations Re. Drug Industry. (XXXVI—23-2-70), 153-54.
- Tension over Assam-Nagaland Boundary in Sibsagar District. (XXXIX—10-4-70), 103.
- Top posts lying vacant in Govt. of India Offices. (XXXVIII—1-4-70), 82.
- Trade relations with Nepal. (XXXVI—25-2-70), 84.
- Unauthorised Occupation of Land in various States. (XXXVII—13-3-70), 60-61.
- Upgradation of primary Health Centres. (XXXVI—2-3-70), 199-201.
- Vacant posts of Ambassadors. (XXXVIII—1-4-70), 68.
- Visit by Deputy Chairman of World Bank to Delhi. (XXXIX—20-4-70), 146-47.
- Visit of Delegation from West Germany to assess fertilizer needs of the Country. (XXXVI—23-2-70) 154-55.

SHASTRI, RAGHUVIR SINGH—*Contd.*

- Visit of Expert Team to Iraq. (XXXIX—14-4-70), 56.
- Volume of goods traffic and improvement in railway freight Service. (XXXVII—17-3-70), 73-74.
- West Bengal Chief Minister's Statement regarding Law and Order situation in the State. (XXXVI—27-2-70), 94-95.
- Working of the Reserve Bank of India. (XXXIX—6-4-1970), 47.

*Debates*

- Closure of Banaras Hindu University. (G. A.). (XXXVII—18-3-70), 196-201.
- Closure of Cultural and Information Centres of Foreign countries (G. A.). (XXXVI—26-2-70), 294-35.
- Constitution (Amendment) Bill :  
(Omission of article 314) by Shri Madhu Limaye.
- Consid. (XXXIX—10-4-70), 336-38.
- D. G. (Railways), 1970-71 :  
    (XXXVIII—28-3-70), 37-41.
- D. G., 1970-71 :  
    Min. Defence. (XL—28-4-70), 228-33.
- Finance Bill, 1970.
- Consid. cl. (XLI—5-5-1970), 291, 299;  
    (XLI—6-5-70), 246.
- General Budget 1970-71—General Discussion. (XXXVII—12-3-1970), 347-50;  
    (XXXVII—13-3-70), 260-68.
- Reports of University Grants Commission. (M). (XLI—13-5-70), 255.
- Reported continuance of Supply of Industrial Water to Pakistan after expiry of Treaty. (G. A.). (XXXVIII—1-4-70), 163.
- Reported study team on prohibition (M). (XLI—8-5-70), 208-11.
- Reported unresolved border dispute between U. P. and Bihar and possibilities of clashes over harvest (G. A.). (XXXVIII—3-1-3-70), 163-67.
- Right to Property. (Res.). (XL—1-5-70), 310-13.
- University Grants Commission (Amendment) Bill.
- Consid as passed by R. S. (XLI—13-5-70), 255.

## SHASTRI, SHRI RAMAVATAR :

- Abolition of Vidhan Parishads of West Bengal and Punjab. (XL—21-4-70), 69.
- According of sanction for works recommended by International Airports Committee in respect of international airports. (XLI—15-5-70), 53-54.
- Achievement of production target at Khetri Copper Project. (XXXVI—23-2-70), 192-93.
- Affiliation of Soviet Cultural Centre at Trivandrum with Indo-Soviet Cultural Society. (XL—22-4-70), 44.
- Agreement between Officers and Workers of Central Potato Research Institute, Patna. (XXXIX—9-4-70), 115-17.
- Agreement with Poland. (XL—29-4-70), 135.
- Agreement with U. S. S. R. for cooperation in scientific field. (XXXVIII—3-4-70), 94-95.
- Aggregation of Income and Wealth of Husband, wife and Minor Children for purpose of Assessment of Income tax and Wealth-Tax. (XXXIX—6-4-70), 64-65.
- Aid to States for libraries. (XL—24-4-70), 172.
- Alleged Malpractices by Regional Commissioner, Employees' Provident Fund Organisation, Patna. (XXXIX—9-4-70), 60-61.
- Allocation for education during Fourth Five Year Plan. (XLI—15-5-70), 108-09.
- Applications received by Nationalised banks for purchase of scooters and taxis in Delhi. (XXXVI—2-3-70), 165.
- Appointment to certain posts under Department of Social Welfare. (XXXVI—24-2-70), 110-11.
- Archaeological Survey of India. (XXXIX—10-4-70), 28.
- Arrears of rent due from Political Parties in Delhi. (XXXVI—2-3-70), 164-65
- Arrest of Naxalites. (XXXIX—10-4-70) 132.
- Ashoka Multi-purpose Co-operative Society. (XXXVI—26-2-70), 91.
- Assistance to Gujarat for the victims of communal riots. (XL—27-4-70), 172-73.
- Attempt on Shri Jyoti Basu's Life (XL—24-4-70), 22.



## SHASTRI, SHRI RAMAVATAR—Contd.

- Augmentation of size of Fourth Plan for Bihar State. (XXXVII—18-3-70), 149-50.
- Ban on Entry of 'Blitz' and 'Searchlight' into Nepal. (XL—22-4-70), 132.
- Better pay scales for permanent way inspectors and Assistant permanent way inspectors on Indian Railways. (XLI—5-8-70), 88-89.
- Blindness cases in India. (XXXVI—23-2-70), 56-58.
- Branches of Banks set up in Bihar Sharif District Patna, Bihar and applicants for loans. (XXXVII—9-3-70), 328.
- Building plans approved by Danapur Cantonment Board. (XXXVII—18-3-70), 151-52.
- Buses required by D. T. U. to meet traffic needs. (XLI—8-5-70), 25.
- Car Nicobar Non-gazetted Officer's Association. (XXXVII—9-3-70), 188.
- Central assistance to States during Fourth Plan. (XXXIX—13-4-70), 74-76.
- Central Government Offices Housed in Rented Buildings in Big Cities. (XXXVI—2-3-70), 162-63.
- Central School Danapur Cantonment. (XL—1-5-70), 126-27.
- Changes in Industrial licensing policy. (XXXVI—24-2-70), 118-19.
- Charges against Principal of Central School Danapur Gantt. (Bihar). (XXXIX—17-4-70), 107.
- Charter of Demands by Association of Permanent Way Inspectors and Assistant Permanent Way Inspectors on Eastern and South Eastern Railways. (XXXVIII—24-3-70), 298-99.
- Charter of demands from Employees' Union of National Small Scale Industries Prototype Production and Training Centre (XLI—12-5-70), 185-86.
- Chowkidars working at Aerodromes. (XXXVIII—24-3-70), 159-60.
- Civic amenities to railway employees at Danapur (Eastern Railway). (XL—21-4-70), 73-74.
- Class IV Employees working in the Excise and Income Tax Departments at Patna. (XXXIX—6-4-1970), 142-44.
- Closure of Max muller Bhavans. (XXXVIII—25-3-70), 50.
- Communal riots in Bhilai. (XXXVI—27-2-70), 106-07.

## SHASTRI, RAMAVATAR—Contd.

- Compensation for land acquired in village Mubarakpur near Danapur Cantonment. (XLI—6-5-70), 104-05.
- Complaint against officers of Bihata Airport. (XLI—6-5-70), 105-06.
- Complaints against Welfare Officer of P. & T. Department for Bihar Circle. (XXXVII—12-3-70), 135-37.
- Complaint by B. K. D. Candidate regarding Election held in Danapur during Mid-term Poll in Bihar. (XXXVI—24-2-70), 206-07.
- Compulsory retirement of Post and Telegraph employees of Bihar Circle. (XLI—14-5-70), 130-31.
- Conference of Chairmen of State Social Welfare Advisory Boards held in Delhi. (XXXVII—17-3-70), 103-05.
- Conference of Housing Ministers. (XXXVI—23-2-70), 160-61.
- Consideration and distribution of Government fallow land in States. (XXXVII—12-3-70), 206.
- Constitution of mining board as recommended by Mukerjee Committee on reorganisation of Indian Bureau of Mines. (XX—XVII—16-3-70), 154-55.
- Contract between Samachar Bharati and Government regarding disposal of property. (XXVIII—2-4-70), 34-35.
- Criticism against text book 'Sahasi Balak' prescribed by Delhi Administration for primary schools. (XL—24-4-70), 10.
- Damage caused by Flood in each State. (XXXVII—4-3-70), 78.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Danapur Cantonment Board. (XL—29-4-70), 134-35.
- Death of a body due to demolishing of Jhuggins in Malka Ganj, Delhi. (XXXIX—20-4-70), 112-13.
- Decentralisation of audit and accounts in the P. & T. Department. (XXXVII—16-3-70), 89-90.
- Dehiring of buildings constructed on 'Old Grant' sites. (XXXVII—18-3-70), 152.
- Delimitation of constituencies. (XL—21-4-70), 72-73.
- Demand for a wage board for municipal employees. (XXXIX—16-4-70), 101.
- Demand for Higher Secondary School at Garhra (North-Eastern and Eastern Railways). (XXXVI—24-2-70), 204-05.

SHASTRI, SHRI RAMAVATAR—*Contd.*

- Demand for taking of oath of allegiance towards principles of prohibition by M. Ps. and Legislators. (XXXVII—10-3-70), 98-99.
- Demand of employees of Bihar electricity board. (XLI—20-5-70), 156-57.
- Demand of States for Tractors during Fourth Plan. (XXXVI—26-2-70), 65-69.
- Demonstration by Andhra Pradesh Bank Employees Federation. (XXXIX—13-4-70), 136-37.
- Demonstration by employees of civil defence working in Bombay. (XLI—20-5-70), 72-73.
- Demonstration by the Indian Railway Loco Mechanical Staff Association and Loco Workers. (XLI—19-5-70), 111.
- Desertion of village Dhongarpur Tal (Gwalior) by Harijans. (XXXVII—10-3-70), 212-13.
- Devanagari Script for Indian Languages. (XXXVIII—24-3-70), 60-62.
- Development of Paleza Ghat Railway Station (North Eastern Railway). (XXXVIII—31-3-70), 94.
- Development of Ramsheela Hill near Gaya Town as Tourist Resort. (XXXVI—27-2-70), 108-09.
- Difficulties of Indian in Ceylon. (XXXVII—4-3-70), 160-61.
- Diplomatic recognition to German Democratic Republic. (XXXVI—25-2-70), 76-77.
- Distribution of land among landless people. (XL—30-4-70), 74.
- Duty hours of coach attendants on Indian Railways. (XXXIX—7-4-70), 121.
- Earning of Profit by Hotels in Public Sector. (XXXVI—27-2-70), 109-10.
- Editorial of National Herald dated 20th March, 1970 on "Samachar Bharati". (XLI—14-5-70), 176-77.
- Employees working in Ordnance Directorate of army Headquarters in Delhi Beyond their tenure. (XXXVIII—25-3-70) 160-61.
- Employees working in the branches of Reserve Bank of India. (XL—4-5-70), 137-38.
- Employment of retired Chief Engineer, P. & T. (XXXVIII—26-3-70), 84-86.

SHASTRI, SHRI RAMAVATAR—*Contd.*

- Enquiry against recruitment of Class IV officers by senior superintendent's division of R. M. S. New Delhi through Kamla Marke employment exchange. (XLI—7-5-70), 111-12.
- Expenditure incurred on housing schemes. (XXXVII—9-3-70), 7-17.
- Export of Bata Shoes. (XLI—6-5-70), 103-04.
- Export of Engineering Goods during 1970-71. (XXXIX—8-4-70), 25-26.
- Export of Lichi. (XLI—13-5-70), 131.
- Export of Mica. (XXXVI—25-2-70), 132-34.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 15.
- Export of shellac. (XXXVII—11-3-70) 27.
- Export of Steel to Russia. (XXXVII—17-3-70), 47-48.
- Export of Usha fans and sewing machines. (XLI—6-5-70), 106-07.
- Export to East European Countries. (XXXVII—18-3-70), 68.
- Extension of shooting range of Danapur Cantonment. (XLI—13-5-70), 43.
- F. I. C. C. T.'S Opposition to the Nationalisation of Foreign Trade. (XXXIX—8-4-70), 41.
- Facilities for Canteen and Tiffin Rooms for P. and T. Employees in Bihar Circle. (XL—23-4-70), 115-16.
- Facilities to officers of Bihar Bank after merger in to State Bank of India. (XXXIX—13-4-70), 136.
- Fall in the export of jute as compared to that of Pakistan. (XLI—13-5-70), 107.
- Famine in Bihar. (XL—30-4-70), 43-44.
- Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70) 21.
- Filing of cases against tax-payers by Danapur Cantonment Board. (XL—29-4-70), 136-37.
- Financial Assistance to Kerala and West Bengal. (XXXVIII—30-3-70), 193.
- Fourth Plan Expenditure for Development of Paradeep Port. (XXXVI—27-2-70), 69-70.
- Gift of Tractors from Relations abroad. (XXXVII—5-3-70), 75.

## SHASTRI, SHRI RAMAVATAR—Contd.

- Government hotels in tourist centres in Bihar. (XL—24-4-70), 104.
- Grant for scholarships to scheduled caste/ Backward Class/Tribal Students of Bihar. (XXXVIII—24-3-70), 301-04.
- Grant of Loan to Bihar during the year 1970-71. (XXXII—20-4-70), 156-57.
- Helping hand in the Implementation of Welfare Schemes for rural people by Life Insurance Corporation. (XXXVIII—30-3-70), 192.
- Implementation of National Labour Commission Recommendations. (XXXVI—26-2-70), 101-02.
- Implementation of recommendations of Central Wage Board for Engineering Industry by Bihar Government. (XXXVII—5-3-70), 178-79.
- Implementation of recommendations of press commission. (XXXVIII—26-3-70), 121-123.
- Import of crude oil. (XXXVII—9-3-70), 329.
- Inclusion of teachers' representatives in Management Committees of Central Schools (XLI—8-5-70), 70.
- Increase in price of kerosene oil in Bihar. (XLI—18-5-70), 169.
- Increase of Spindles in the Bihar Cotton Mills Ltd., Calcutta. (XXXVIII—1-4-70), 123.
- Indian Journalists denied entry in Jeddah Meet. (XXXIX—8-4-70), 108-09.
- Indo-Afghan Trade Talks. (XXXIX—8-4-70), 115-16.
- Inspection of National Small Scale Industries Corporation Ltd. by Staff Inspection Unit. (XLI—12-5-70), 185.
- Inspection of P. & T. Dispensary at Patna. (XXXVI—26-2-70), 206-07.
- Introduction of new system of examination in Delhi Schools. (XXXVIII—9-4-70), 196-97.
- Issue of certificates by regional labour commissioner to Coal Mines for implementing Coal Mines Wage Boards' recommendations. (XXXVIII—26-3-70), 84.
- Issue of licences to companies in Bihar. (XXXVIII—24-3-70), 300-01.
- Khosla Committee Report on Film Censorship. (XXVIII—2-4-70), 94-95.
- L. I. C.'s Crop Insurance Schemes for Farmers. (XXXVIII—30-3-70), 47.

## SHASTRI, SHRI RAMAVATAR—Contd.

- Land acquired at R. K. Puram for allotment to M. Ps. (XLI—18-5-70), 113.
- Land ceiling in various States. (XLI—14-5-70), 12.
- Late arrival of 1-up Kalka Malik (ex-Howrah) at Delhi. (XLI—5-5-70), 144-45.
- Legislation on Compulsory Payment of Gratuity to Labour and Workers. (XXXVI—26-2-70), 208-10.
- Levy of Income Tax and Wealth Tax on donations received by the Founder of R. S. S. and on Movable and Immovable property of the Sangh. (XXXIX—6-4-70), 71.
- Licence to Birlas for Building a fertilizer Factory in Goa. (XXXVI—23-2-70), 198.
- Living conditions of harijans in Delhi. (XLI—12-5-70), 16.
- Loan to Agricultural Sector by Nationalised Banks. (XXXVI—23-2-70), 113-15.
- Loss incurred by Synthetic Drug Factory, Hyderabad. (XXXIX—20-4-70), 152-53.
- Loss incurred by Uranium Corporation of India. (XL—22-4-70), 131.
- Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 95.
- M. Ps. memorandum to P. M. regarding relations with Taiwan. (XLI—13-5-70), 10.
- Maharashtra-Mysore Border Disputes. (XXXVI—27-2-70), 69-70.
- Mass Transfer of guards of Danapur Division, (Eastern Railway). (XXXVII—17-3-70), 56-57.
- Medical bills relating to P. & T. dispensary at Patna. (XXXVIII—26-3-70), 123-24.
- Medical facilities to P. & T. Employees of Bermo from Phusro Medical Hospital of Coal Mines Organisation. (XL—30-4-70), 105-06.
- Medical Facilities to P. & T. Employees of Jamshedpur. (XL—23-4-70), 117.
- Medical facilities to P. & T. staff at Bokaro from Bokaro Steel City Hospital. (XLI—7-5-70), 111.
- Meeting of congress railwaymen's union at railway institute, Manapur. (XLI—19-5-70), 112-13.
- Meeting of delegation of All India Guards Council with Railway Minister. (XLI—12-5-70), 149-57.

## SHASTRI SHRI RAMAVATAR—Contd.

- Meeting of Delegation of All India Ministerial Staff Association with Railway Minister. (XLI—12-5-70), 148-49.
- Meeting of P. W. I. and A. P. W. I. Staff Association (Eastern and South Eastern Railway) with Railway Minister. (XLI—12-5-70), 147-48.
- Memorandum by All India Railway Ministerial Staff Association. (XXXVIII—24-3-70), 73-75.
- Memorandum by Daily Passengers' Association of Patna-Gaya section to Divisional Superintendent, Danapur (Eastern Railway). (XL—21-4-70), 1-4.
- Memorandum by Dhanbad Branch of All India Ministerial Staff Association. (XXXVI—24-2-70), 207-08.
- Memorandum by Government Cheap Food-grains Dealers Association, Patna. (XXXIX—9-4-70), 114-15.
- Memorandum by running and mechanical staff of Danapur Division (Eastern Railway). (XXXVI—3-3-70), 74-76.
- Memorandum by Switchmen-Cabinmen-Levermen Association of Eastern Railway Zonal Unit. (XLI—5-5-70), 142-43.
- Memorandum from Federation of Delhi State Hospital Employees Union. (XXXIX—6-4-1970), 144.
- Memorandum presented by a deputation of D. T. U. employees' union to Prime Minister. (XXXVIII—3-4-70), 195-96.
- Memorandum regarding "Sahasi Balak" a text book prescribed by Delhi Administration for school children. (XL—24-4-70), 101.
- Memorandum submitted by Danapur Branch of Indian Railways signal and tele-communications to divisional superintendent. (XLI—5-5-70), 143-44.
- Memorandum submitted by North Eastern Railway, Mazdoor Sabha to General Manager North Eastern Railway, (XXXIX—7-4-70), 122-23.
- Memorandum submitted by R. B. I. Employees' Association, Patna. (XL—4-5-70), 138-39.
- Memorandum submitted by Urdu Committee of Bombay to Prime Minister. (XXXVIII—3-4-70), 52.
- Mica advisory committee. (XLI—20-5-70), 25-29.
- Nationalisation of medical services. (XXXVII—16-3-70), 32-55.

## SHASTRI, SHRI RAMAVATAR—Contd.

- Need for Uniform Jail Manuals in All States. (XXXIX—17-4-70), 105-06.
- New Building for R. M. S. at Patna. XXXIX—9-4-70), 117.
- Non-supply of full winter and summer uniforms to Station Masters and Assistant station Masters (Eastern Railway). (XXXVII—10-3-70), 39-40.
- Opposition to joint analysis of coal loaded in wagons receiving point by colliery owners. (XLI—11-5-70), 151-52.
- Out-of-turn allotment cases for Type III quarters. (XXXIX—20-4-70), 157-58.
- Outstanding Amount of Income-Tax against Mine-owners in Bihar. (XXXVIII—30-3-70), 191.
- Outstanding amount of Royalty against Mineowners in Bihar State. (XXXVIII—30-3-70), 191.
- Outstanding amount of Taxes against Shri Shankar Dayal Singh. (XXXIX—6-4-70), 151-52.
- Overbridge at Thana Bihpur (North Eastern Railway), (XL—21-4-70), 72.
- Overhauling of Primary Education System. (XXXVII—13-3-70), 116-17.
- Over-time and other allowances Bills pending during 1969. (XXXVII—12-3-70), 137.
- Ownership of newspapers. (XXXVIII—26-3-70), 30-34.
- Payment of one month's pay in advance to Central Government servants affected by flood. (XXXVI—2-3-70), 163-64.
- Pensions to Freedom Fighters who were imprisoned in Cellular Jail, Andaman. (XXXVI—27-2-70), 37-38.
- Permission for increase of Spindles by Bihar Cotton Mills Ltd., Patna. (XXXVII—4-3-70), 83.
- Permission sought by occupants of Quarters of Danapur Cantonment for making alterations in their quarters. (XXXVII—11-3-70), 134.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 51.
- Plea for a hotel in public sectors at Patna. (XL—24-4-70), 103.
- Policy of Government regarding Hotels in Private sector. (XXXVI—27-2-70), 58.
- Pollution of Water by Industrial and Domestic wastes. (XXXVI—23-2-70), 213-14.

SHASTRI, SHRI RAMAVATAR—*Contd.*

- Pooled Standard rent for Posts and Telegraphs quarters. (XXXVI—26-2-70), 210-11.
- Population affected due to Famine in the country. (XXXVII—5-3-70), 180-81.
- Posts filled up in Department of Social Welfare without reference to U. P. S. C. (XXXVI—24-2-70), 96-98.
- Posts of Draftmen in C. P. W.D. (XLI—18-5-70), 167.
- Post Office, Telegraph Offices and Public Call Offices opened in Bihar Circle and Recommendation of M. Ps. (XL—23-4-70), 118-19.
- Posting of coach attendants in first compartments on certain trains. (XXXIX—7-4-70), 121-22.
- President Nasser's message to Prime Minister on West Asia situation. (XXXVII—18-3-70), 150-51.
- President Tito's suggestion regarding officials meet of Non-aligned Nations. (XXXVIII—1-4-70), 84.
- Price of 'Modern Bread'. (XXXVII—5-3-70), 179.
- Problems of residential accommodation for P. & T. Staff at Jamshedpur. (XXVIII—2-4-70), 121-22.
- Production and Export of M. I. C. A. (XXXVI—2-3-70), 143-44.
- Productive and Unproductive loans given to Bihar. (XXXIX—20-4-70), 156.
- Project Allowance for P. & T. Employees at Ranchi. (XXXVI—26-2-70), 207-08.
- Promotion of clerks in Sealdah Division (Eastern Railway). (XXXVI—24-2-70), 205-06.
- Proposal for export of 'Lichi' from Bihar. (XLI—13-5-70), 119.
- Proposed Dharna by Security Staff working in H. E. C., Ranchi. (XXXIX—7-4-70), 123-24.
- Prosecution of some Members of Parliament in connection with strike of September, 1968. (XXXVI—27-2-70), 107-08.
- Provision for development of Transport. (XXXVIII—24-3-70), 54-55.
- Provision of shop and school Building in P. & T. colony, Kidwaipur, Patna. (XXXVII—5-3-70), 181-82.

SHASTRI, SHRI RAMAVATAR—*Contd.*

- Provision of water and electricity at Rajgir and late running of trains in Bkhtiyarpur to Rajgir (Eastern Railway). (XXXVIII—31-3-70), 93.
- Provisional Revolutionary Government of South Vietnam's Delegation's visit to India. (XXXVI—25-2-70), 63-64.
- Rationalisation of disparities in emoluments of Railway employees. (XXXVII—10-3-70), 100.
- Recommendations made in Seventh Whips' Conference held in Madras. (XXXVII—9-3-70), 188.
- Recommendations of Barooah Committee on Tea Industry. (XXXVI—25-2-70), 77.
- Recommendation of Morarka Committee on the expenses of L. I. C. (XXXVI—23-2-70), 205.
- Recommendation of Review Committee of State Trading Corporation. (XXXVI—25-2-70), 29-30.
- Reconstitution of Regional Post and Telegraph Advisory Committee for Bihar Circle. (XLI—14-5-70), 131-32.
- Recovery of Transmitter in Gujarat. (XXXVII—13-3-70), 44-45.
- Recruitment made in Bihar regimental Centre at Danapur. (XL 29-4-70), 135-36.
- Recruitment Rules for posts under Social Welfare Department. (XXXVI—24-2-70), 46-47.
- Refund of unutilised amount by Bihar (XLI—11-5-70), 151.
- Regional Offices of the Employees Provident Fund Organisation. (XXXIX—9-4-70), 118.
- Reinstatement of Central Government Employees. (XXXVI—27-2-70), 87-88.
- Rejection of proposal of Planning Commission by Bihar Government for increase in rates of irrigation. (XLI—13-5-70), 141.
- Release of Dr. T. Mascarenhas from the Portuguese Jail. (XXXVI—25-2-70); 77-78.
- Release of funds to Delhi Transport Undertaking. XXXVII—9-3-70), 414
- Removal of right property from Part III of Constitution. (XXXVI—24-2-70), 118.
- Re-opening of Industries in West Bengal. (XLI—14-5-70), 101

**SHASTRI, SHRI RAMAVATAR—Contd.**

- Replacement of Deputy Divisional Engineer, Telegraph by Accounts Officer in P. & T. Division. (XXXVII—12-3-70), 135.
- Report re. Newspapers of Shri Goenka. (XL 28-4-70), 56.
- Reported objection by Planning Commission to include small Car Project in Fourth Plan. (XXXV—3-3-70), 129.
- Representation against the 'Work Norms' introduced in L. I. C. (XXXVI—3-2-70), 205-06.
- Representation by employees union of Baraunifertilizer factory. (XLI—11-5-70), 150.
- Residential quarters for Muslim Employees of Heavy Engineering Corporation. (XXXVI—3-3-70), 29-30.
- Resolution passed by the Kendriya Bachao Samiti at a meeting held in Karol Bagh, New Delhi. (XLI—15-5-70), 90-91.
- Restoration of recognition to All India Insurance employees Association. (XXXVIII—26-3-70), 151-52.
- Restrictions on insurance of women. (XXXVII—16-3-70), 155-56.
- Revision of pay scales of the staff of Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 413.
- Revocation of licence of an eating house in Connaught Place, New Delhi. (XL—1-5-70), 55.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Rise in price of paper. (XXXVIII—31-3-70), 21.
- Running of deluxe trains on main lines and quota for members of Parliament. (XXXVII—17-3-70), 105-06.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- Sample Survey of the Growth in population of Patna. (XXXVI—23-2-70), 191-92.
- Scheme by I.O.C. for jobless engineers and Medical Graduates in Delhi. (XXXVI—23-2-70), 212-13.
- Scheme to rehabilitate refugees from East Pakistan in West Bengal. (XXXVIII—26-3-70), 124.
- Scholarships to Engineers by Confederation of British Industries. (XXXVIII—24-3-70), 160-61.

**SASTRI, SHRI RAMAVATAR—Contd.**

- Schools under Cantonment Boards. (XXXV—II—11-3-70), 133-34.
- Scope for Japanese Investment in Export-Oriented Production. (XXXVI—24-2-70), 144-45.
- Separate unit of Central Designs Organisation. (XLI—18-5-70), 168.
- Service condition for cool Khalasis working under contractors in Loco Shed, Danapur. (XLI—8-6-70), 102.
- Service conditions of quarry workers. (XLI—14-5-70), 89-90.
- Setback to Industrial Growth as a Result of Political Crisis. (XXXIX—7-4-70), 48.
- Setting up of Assembly Plants by H.M.T in Foreign Countries. (XXXIX—14-4-70), 47.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Setting up of new textile mills. (XLX—20-5-70), 105.
- Setting up of paper factory at Siwan District Saran (Bihar). (XLI—19-5-70), 111-12.
- Seventh Whip's Conference held in Madras. (XXXVIII—13-3-70), 117-18.
- Shifting of Loco Shed, Danapur (Eastern Railway). (XL—28-4-70), 144.
- Shifting of R. S. S. Building from Banaras Hindu University Campus. (XXXIX—17-4-70), 49-50.
- Sickness of Staff of Chhoti Oodai Station (Western Railway). (XXXVII—10-3-70) 99.
- Special Assistance to Deficit States in Fourth Five Year Plan. (XL—27-4-70), 39-40.
- Stoppage of House Rent Allowance to employees residing in Danapur Station (Eastern Railway). (XL—28-4-70), 142.
- Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.
- Substitute Railway employees in Danapur Division (Eastern Railway). (XXXVII—10-3-70), 97-98.
- Supply of Arms by Sweden to Pakistan. (XXXIX—8-4-70), 114-15.
- Supply of cold water to workers of Loco Shed, Danapur (Eastern Railway). (XL—28-4-70), 143.
- Survey of Ganga-Cauvery link project. (XXXVI—25-2-70), 87.

## SHASTRI, SHRI RAMAVATAR—Contd.

- Survey of pun pun irrigation project of Bihar. (XXXVII—11-3-70), 134-35.
- Suspension of Loco Running Staff in Danapur Division (Eastern Railway). (XXXVI—3-3-70), 76-77.
- Taken over textile Mills. (XL—29-4-70), 176-77.
- Taking over of Patna University. (XXXVII 13-3-70). 115-16.
- Taking over of sick Mills of Kanpur. (XXXI—25-2-70), 54.
- Talks with Defence Minister of Yugoslavia. (XXXVIII—1-4-70), 122.
- Talks with Dr. Dadoo regarding apartheid Policy in South Africa. (XL 22-4-70), 130.
- Talks with Indonesian Foreign Minister. (XXXVIII—1-4-70), 91.
- Talks with Malaysia. (XXXVII—4-3-70), 199-200.
- Tax revenue from State. (XLI—8-5-70), 170.
- Telco strike in Jamshedpur. (XXXVII—5-3-70), 139.
- Telegraph Offices, Public Call Offices opened in Shababad and Darbhanga, Bihar. (XL—23-4-70), 118.
- Telephone Bills outstanding against firms/persons in Binar (XXVIII—2-4-70), 123.
- Telephone Bills outstanding in Bihar. (XL—23-4-70), 114-15.
- Theft of copper wire on Eastern Railway. (XL—28-4-70), 144.
- Theft of pig Iron and Aluminium Sheets from Railway Wagons in Asansol. (XXXIX—7-4-70), 179-80.
- Trade agreement with U. S. S. R. (XL—22-4-70), 131.
- Transfer of officers of Bihar P & T Department. (XXXVII—12-3-70), 145-46.
- Transfer of teachers of Danapur and Anisabad Central Schools. (XLI—15-5-70), 110-11.
- U. N. World Youth Assembly. (XXXVI—25-2-70), 76.
- Unauthorised Colonies in Delhi. (XXXIX—13-4-70), 36-37.
- Unhygienic condition of I. N. A. (Airport residential Colony, New Delhi. (XXXIX —17-4-70), 155.

## SHASTRI, SHRI RAMAVATAR—Contd.

- Uniform Duty Hours for Chowkidars of AIR. (XXVIII—2-4-70), 122-23.
- Use of forged Import Licences. (XXXVII—4-3-70), 161-62.
- Waiting room for III Class passengers at Thana Bihour Station (North Eastern Railway), XXXVIII—24-3-70), 303-04.
- West German Ministers statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 24.
- Withdrawal of Indian Wireless Operators from Nepal. (XXXVI—25-2-70), 65-66.
- Workers killed in stone quarry near Badaripur, Delhi. (XLI—14-5-70), 69-90.

*Debates*

- Acquisition of land by Oil and Natural Gas Commission for drilling in Assam. (XL—22-4-70), 367-68.
- Appointment of Third pay Commission (Matter under Rule 377), XL—(24-4-1970), 214-15.
- Ashoka and Thakur Paper Mills. (Dis) XXXVII—10-3-70), 350-51.
- B. O. H. ((XL—1-5-70), 212-13. (XLI—15-5-70), 210.
- Contingency Fund of India (Amendment) Bill Consid. (XLI—7-5-70), 240-42.
- D. G., 1970-71 Min. F. A. & C. D. (XL—30-4-70), 310-12.
- D. G., 1970-71 : Min. Steel & H. E. (XXXIX—17-4-70), 224-30.
- D. G. (Railways), 1970-71 ; (XXXVIII—26-3-70), 324-35.
- D. S. G. (General) 1969-70. (XXXVIII—25-3-70). 219-23.
- Election to the Bihar Legislative Council. (JA) (XL—24-4-1970), 190-93.
- International Conference on production and marketing of edible oils & fats (H. A. H. Dis) (XXXIX—13-4-70), 347-48.
- Mithila University and Mishila Broadcasting Station (Dis) (XXXVII—10-3-1970), 350-51.
- North Eastern Council Bill, 1969 : Motion to pass, as amended. (XLI—11-5-70), 324-25.
- Obituary Reference, Death of Shri Jaipal Singh. (XXXVIII—20-3-70), 8-9.
- Opening of Branches of Nationalised Bank, in Bihar (H. A. H. Dis). XLI—13-5-70), 305-06.

**SHASTRI, SHRI RAMAVATAR—Contd**

- Re: Strike in Patna University (XXXVII—11-3-70), 213.
- Reports of University Grants Commission. (M) (XLI—13-5-70), 231-39.
- Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.) (XL—28-4-70), 175-79.
- Shortage of Houses in Urban areas. (HAH Dis) (XXXVII—9-3-70), 580-86.
- University Grants Commission (Amendment) Bill. Consid. as passed by R. S. (XLI—13-5-70), 231-39
- Contd. cl. (XLI—15-5-70), 217, 219-20, 227-28.
- Upward trend in prices (H.A.H. Dis) (XLI—11-5-70), 334-35.
- Use of Nuclear Engineering Technology for Peaceful purposes. (HAH Dis) XXXIX 20-4-70), 387-88.
- Visit of Vohra Committee to Up (H.A.H. Dis) XLI—8-5-70), 276-77.
- Western Kosi Canal (Dis) (XXXVII—10-3-70), 350-51.

**SHASTRI, SHRI SHIV KUMAR :**

- Accumulation of Coal Stocks and Exports thereof. (XXXIX—8-4-70), 66-67.
- Aid for development programme for Improved seed Industry. (XXXVII—12-3-70), 56-57.
- Armed Misos entering India from East Pakistan side. (XXXVII—13-3-70), 78-79.
- Arrears of pay of Delhi Municipal Corporation Teachers. (XXXVI—27-2-70), 124-25.
- Ceiling on Urban Property. (XXXVI—23-2-70), 179-80.
- Check on theft of railway property. (XXXVIII—31-3-70), 33.
- Christian Girls sent abroad for training in Nursing. (XXXIX—6-4-70), 133-34.
- Complaints against Director, Lal Bahadur Shastri Kashtriya Sanskrit Vidyapeeth, Delhi. (XXXIX—17-4-70), 77-78.
- Conditions of famine-affected areas of Rajasthan and Water supply in that area. (XXXVII—5-3-70), 132-34.
- Construction work on the land acquired by Central Government near Ghaziabad. (XXXVIII—30-3-70), 198.
- Convening of Departmental Promotion Committee meeting to consider Promotion of Income Tax Officer Class II to Class I. (XXXIX—6-4-70), 136-37.

**SHASTRI, SHRI SHIV KUMAR—Contd.**

- Conversion of D.M.S. into a Corporation. (XXXVI—26-2-70), 86-87.
- Conversions of Harijans in district Bastari. (XXXVIII—3-4-70), 143.
- Country liquor supplied in Military barracks in Delhi Cantonment. (XXXVII—4-3-70), 142-43.
- Decline in production in textile Industry. (XXXVIII—25-3-70), 75-76.
- Delay in payment of overtime allowance of employees of Fambad under Lucknow R.M.S. (XL—23-4-70), 181.
- Election symbol of Congress Party. (XXXVI—24-2-70), 186.
- Electrification of certain railway routes in North and South India. (XXXVII—10-3-70), 152-53.
- Electrification of railways during Fourth Five-Year Plan. (XXXVI—3-3-70), 204.
- Employment of Engineers in Fifth Five Year Plan and amendment of Apprenticeship Act, 1967. (XXXVII—5-3-70), 131-32.
- Expansion of Telephone facilities in Punjab, Haryana and Himachal Pradesh (XXXVI 26-2-70), 87-88.
- Export to East European Countries. (XXXVII—4-3-70), 38-39.
- Extension of priesthood to communities other than Brahmins (XL—24-4-70), 109.
- Facilities for training in Nursing in India. (XXXIX—6-4-70), 134-35.
- Financial Assistance to Rajasthan to meet the deficit in State Budget for the year 1970-71. (XXXIX—13-4-70), 14-20.
- Frequent Fluctuation in Price of Vanaspati Ghee. (XXXVII—5-3-70), 129-30.
- Functioning of Tarapur Atomic Energy Station. (XXXVI—25-2-70), 96.
- Gandhi Post Cards and Inland letters. (XLI—14-5-70), 119-20.
- Hindi as Medium of Instruction in Universities. (XXXVII—13-3-70), 43-44.
- Import of spare parts for Vijayanta Tank. (XXXVI—25-2-70), 43-44.
- Imported Steel for small scale Industries. (XXXVI—24-2-70), 230-31.
- Increase in Deposits after Bank Nationalisation. (XXXVII—9-3-70), 326.
- Increase in number of Hippies in India. (XXXVII—9-3-70), 185.



## SHASTRI, SHRI SHIV KUMAR—Contd.

- Indiscipline by students (XL—24-4-70), 57.
- Indo-British Talks. (XXXVI—25-2-70), 163-64.
- Indo-Czech trade relations. (XXXVIII—1-4-70), 80.
- Indo-Soviet differences over nuclear non-proliferation treaty (XLI—20-5-70), 1-7.
- Ink used for printing of Hundred Rupee and Ten-Rupee Notes. (XXXVI—2-3-70), 103-04.
- Legislation for small and Ancillary Industries. (XXXVI—24-2-70), 224.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Loknathan Committee's Recommendations re : licensing of small scale Industries and advance of loans to them. (XXXVI—3-3-70), 102.
- Loknathan Committee Report on small scale Industries. (XXXVI—24-2-70), 64-65.
- Looting and killing of passengers in running trains. (XXXVIII—24-3-70), 292.
- Machinery and parts of equipment stolen from Farakka project, (XXXVI—25-2-70), 67-68
- Maharashtra Government's Scheme for Employment of Engineers. (XXXIX—10-4-70), 64.
- Misappropriation of Grants by Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth, Delhi. (XXXIX—10-4-70), 43.
- Mowu Angami's disclosure about Chinese aid to Hostile Nagas. (XL—22-4-70), 88.
- Nationalisation of private Oil Companies. (XXXVI—23-2-70), 28-29.
- New Measure to check Tax evasion. (XXXVI—2-3-70), 103.
- Non-payment of rent by Super Bazar New Delhi. (XXXVI—26-2-70), 30-32.
- Obtaining of parents' permission before sending Girls to Germany for training in Nursnig. (XXXIX—6-4-70), 51.
- Opening of Branch in Rural Areas by the Central Bank of India. (XXXVI—2-3-70), 104,05.
- Oral Con receptive Pill. (XL—4-5-70), 22-23.
- Projects for change of unirrigated areas to cultivable land. (XXXVI—26-2-70), 180-81.
- Promotion of Income Tax Officers. XXXIX—6-4-70), 135-36.

## SHASTRI, SHRI SHIV KUMAR—Contd.

- Proposed Amalgamation of Ashoka, Jar-path, Lodhi and Ranjit Hotels in New Delhi (XXXVI—27-2-70), 49.
- Propriety of State Lotteries. (XXXVII—13-3-70), 10.
- Provision of Terminal benefits at Hapur station (XXXVII—17-3-70), 142-43.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70). 131-32.
- Recommendations of administrative reforms commission on service conditions of Income Tax Officers. (XXXIX—6-4-70), 135.
- Recovery of live bombs between Habra and Ashoknagar road on railway line (Eastern Railway), XLI—19-5-70), 131.
- Recruitment of Clerks in Nationalised Banks. (XLI—18-5-70), 59.
- Reorientation of education policy to achieve National Integration. (XXXVI—27-2-70), 124.
- Reported supply of Missiles by U.S.S.R. to Pakistan (XXVII—4-3-70), 143-44.
- Reservation of items for small scale Sector. (XXXVI—3-3-70), 5-16.
- Restrictions on Filing of election petitions. (XXXVII—10-3-70), 49-50.
- Revolving fund of Rs. 225 crores for Housing scheme (XXXVI—23-2-70), 79-80.
- Russion assistance for Bokaro and Heavy Engineering Corporation (XXXVI—3-3-70), 102-03.
- Russian supply of arms to Pakistan. (XXXVII—11-3-70), 139.
- Scheme to provide financial aid and Training to Unemployed Engineers/Technicians (XXXVI—27-2-70), 66-68.
- Seizure of Charas and Opium from Hippies (XXXVIII—30-3-70), 27.
- Selection grade posts for dafteries. (XXXVI—23-2-70), 119-20.
- Setting up of Centres for teaching regional languages to teachers. (XXXVI—27-2-70), 189.
- Setting up of hotels by India tourism Development Corporation. (XXXVII—9-3-70), 187.
- Setting up of Industrial information Centre in India. (XXXIX—14-4-70), 77.
- Setting up of orthopaedic and Ear Hospitals near Tihar and Karolbagh Areas, of Delhi. (XXXVIII—30-3-70), 129.

**SHASTRI, SHRI SHIV KUMAR—Contd.**

- Setting up of Security Press. (XXXVII—9-3-70), 325.
- Setting up of water technological centre in Indian agricultural research Institute. (XXXVIII—26-2-70), 141-42.
- Streamlining of procedure for sale of chemical fertilizers. (XXXVII—5-3-70), 50-51.
- Strengthening of Intelligence Department. (XXXVII—9-3-70), 185.
- Supply of Railway Equipment to foreign Countries. (XXXVII—4-3-70), 65-67.
- Talks with General Ne. Win. (XXXVI—25-2-70), 94-95.
- Totalsanctioned capacity and actual production of foreign oil refineries in India (XXXVII—16-3-70), 43-44.
- Under utilisation of capacity of HEC, Ranchi (XLI—19-5-70), 48.
- Unemployment amongst Scientists. (XXXVII—9-3-70), 116.
- Use of regional languages and Hindi in High Courts. (XXXVII—9-3-70), 107.
- Visit by West German Delegation of Businessman and Financiers. (XXXVI—23-2-70), 70-71.
- Workers participation in Management of Public Under takings. (XXXVI—26-2-70), 192.

*Deboles*

- D. G., 1970-71 : Min. Ed. & Y. S. (XL—21-4-71), 282-88.
- President's Address (M) (XXXVI—27-2-70), 257-68.  
(XXXVI—2-3-70), 279-87.

**SHASTRI, SHRI SHEO PUJAN :**

- General Budget 1970-71-General Discussion. (XXXVII—12-3-70), 287.  
(XXXVII—16-3-70), 263-67.

**SHEO NARAIN, SHRI :**

- Abolition of special privileges denjoye by ICS Officers (XXXVIII—3-6-70), 35.
- Accord on Birla House. (XXXIX—10-4-70), 31.
- Conversion of Metre-gauge line to Broad-gauge line from New Cooch Behar to Bimanhat and Gitaldah. (N.E.F. Rly). (XXXVIII—31-3-70), 8.
- Documentary on life of Netaji Subhas Chandra Bose (XXXVIII—26-3-70), 42.

**SHEO NARAIN, SHRI—Contd.**

- Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 15-20.
- Foreign Banks in India. (XXXVI—2-3-70), 11-15.
- Land ceiling in various States. (XLI—14-5-70), 17.
- Landless unemployed. (XL—23-4-70), 16.
- Lottery scheme for providing houses (XXXVII—16-3-70), 20-25.
- Memorandum by Daily Passengers' Association, Delhi Shahdara and Ghaziabad (XLI—19-5-70), 16.
- Off-Shore Drilling by Oil and Natural Gas Commission. (XXXVIII—30-3-70), 20.

**SHEO NARAIN :**

- Old Age pension scheme in Delhi (XL—21-6-70), 5-6,7.
- Propriety of State Lotteries. (XXXVII—13-2-70), 9.
- Rehabilitation of oustees of Pong Dam Area (XXXVII—11-3-70), 35-36.
- Re-instatement of P&T Employees of Madhya Pradesh suspended due to their participation in 1968. (XXVIII—2-4-70), 14.
- Representations for increase in pensions to Government employees. (XL—4-5-70), 8.
- Scale of pay recommended by UGC (XXXVIII—3-4-70), 60-61.
- Seizure of Hashish meant for smuggling into USA (XXXVII—16-3-70), 11.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 12.
- Sharing of expenditure incurred in Prime Ministeries tour to Uttar Pradesh (XXVI—27-2-70), 16.
- Small Car Project. (XXXVI—24-2-70), 5.
- Sowing of short duration crops in Madhya Pradesh after hailstorm and help given to farmers. (XL—30-4-70), 23.
- Supply of Dal, Barley and Gram to the army. (XLI—14-5-70), 39-47.
- Supply of Sub. Standard Foodgrains for Defence (Consumption (XL—23-4 70) 46.

*Debates*

- Appropriation (Railways) Bill, 1970 : Motion to pass (XXXVIII—28-3-70), 151-54.

## SHEO NARAIN, SHRI—Contd.

- Ashoka and Thakur Paper Mills (Dis) XXXVII—10-3-70), 352.
- Constitution (Amendment) Bill (omission of article 314) by Shri Madhu Limaye Consid. (XXXIX—10-4-70), 334-36.
- D. G., 1970-71.
- Deptt. Soc. Wcl, (XL—29-4-70), 229-33
- Min. of H. A. (XXXVIII—2-4-70), 294-95.
- (XXXVIII—3-4-70), 229-33.
- D. G. (Railways), 1970-71. (XXXVIII—28-3-70), 100.
- Finance Bill, 1970 :
- Motion to pass, as amended (XLI—6-5-70) 346-47
- Foreign Aid (Maintenance of Account) Bill—by Shri Kanwar Lal Gupta (Consid. (XXXVII—13-3-70), 301.
- Haryana and Punjab Agricultural Universities Bill : Consid. (XXXVIII—28-3-70), 188-90.
- Haryana and Punjab Agricultural Universities Ordinance : (Res) (XXXVIII—28-3-70), 188-90.
- Income Tax Returns of M. PS. (ST) (XXXVIII—31-3-70), 186.
- India's reported offer or help to Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C. A.) (XXXIX—6-4-70), 222.
- Manipur Bandget, 1970-71. D. S. G. (Manipur) 1969-70. D. G. (Manipur) 1970-71. (XXXVIII—25-3-70), 321-24.
- Mithila University and Mithila Broadcasting Station (Dis) (XXXVII—10-3-70), 352.
- Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (Dis). (XXXVIII—2-4-70), 319-21.
- Press Council (Amendment) Bill :
- Motion to pass (XXXVIII—30-3-70), 484-85.
- Prorogation of Jammu and Kashmir legislature (XXXVII—16-3-70), 261-62.
- Railway Budget, 1970-71. General Discussion. (XXXVII—9-3-70), 580, (XXXVII—10-3-70), 241-44.
- Re : Industrial licensing Policy (XXXVII—18-3-70), 225.
- Resolution Re. Railway Convention Committee (XLI—18-5-70), 278.
- Statue of Netaji Subhas Chandra Bose (HAH Dis) (XL—4-5-70), 367.

## SHEO NARAIN, SHRI—Contd.

- University Grants Commission (Amendment) Bill. Motion to pass. (XLI—15-5-70), 295-37.
- Western Kosi Canal (Dis) (XXXVII—10-3-71), 352.
- SHER SINGH SHRI :
- Mithila University and Mithila Broadcasting Station (Dis) (XXXVII—10-3-70), 356-57.
- SHINDE, SHRI ANNASAHEB :
- Bogus payment from Central Revenues for transportation of fertilisers (CA) (XXXIX—13-4-70), 214-32.
- Delhi Cooperative Societies Bill Int (XXXVIII—26-3-70), 288-90
- Haryana and Punjab Agricultural Universities Bill Int (XXXVII—9-3-70) 461-63.
- Consid (XXXVIII—28-3-70), 180-85, 210-14.
- Haryana and Punjab Agricultural Universities Ordinance : (Res) (XXXVIII—28-3-70), 180-85. 210-14.
- Help to Food Corporation of India by nationalised banks (H. A. H. Dis) (XXXIX—17-4-70).
- International Conference on Production and marketing of edible oils and fats. (HAH Dis), (XXXIX—13-4-1970), 341-50.
- Reprted protest by Federation of All India Foodgrain Dealers Association against the move to nationalise wholesale trade in Foodgrains (CA) (XXXIX—14-4-1970), 166-78.
- Stay Order by Certain High Courts on Government decision for fixing low price of sugar. (CA). XXXVIII—2-4-1970), 177-91.
- SHINKRE, SHRI :
- Assessment of requirements of Power Supply to Goa. (XXXVII—18-3-70), 183-84.
- Demand for statehood for Union Territories (XXXVIII—3-4-70), 9-10.
- Disposal of Cases in Judicial Commissioner's Court in Goa. (XXXVIII—24-3-70), 202-03.
- Doubling of railway track between Marmugao Harbour and Londa Junction (South Central Rly.) (XXXVII—17-3-70), 146-47.
- Export of Gur (XXXVII—5-3-70), 39.
- Foreign Banks in India. (XXXVI—2-3-70), 16.

**SHINKRE—Contd.**

- Harnessing of river's water in Goa for Irrigation and Power. (XXXVII—18-3-70), 163.
- Margar of Dadra and Nagar Haveli with Maharashtra State. (XXXVII—13-3-70), 201-02.
- Preservation and Publication of Books and documents kept in Central Library, Goa (XXXVIII—24-3-70), 203.
- Proposal to connect State Capitals with Delhi by Bus Service. (XXXVIII 24-3-70), 204.
- Proposal to start a Bank Casine at Chapora Fort in Goa. (XXXVII—13-3-70), 202.
- Propriety of State Lotteries (XXXVII—13-3-70), 12.
- Relations with Latin American Countries. (XXXVII—18-3-70), 164-65.
- Requisition of Private Property for Defence purposes in Goa. (XXXVII—18-3-70), 165-66.
- Resettlement regarding method of recruitment of Class IV employees of P & T Department in Goa. (XXXVIII—26-3-70), 117-18.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 13.
- Rise in price of paper. (XXXVIII—31-3-70), 24.
- Setting up of steel plant at Goa (XXXVII—17-3-70), 148.
- Shortage of white printing paper. (XXXVII—17-3-70), 147.
- Technical assistance from Israel and Japan for reclamation of deserts of Gujarat and Rajasthan. (XXXVIII—26-3-70), 9-16.
- Trade with Latin American Countries. (XXXVII—18-3-70), 152-54.

*Debates*

D. G., 1970-71 :

- Min. H. A. (XXXVIII—1-4-70), 297-301.
- Min. Ind. Dev. & Int. Trade. (XXXIX—14-4-70), 216-19.
- Obituary Reference. Death of Shri S.R. Rane. (XXXVI—20-2-70), 39-40.
- Death of Shri M. K. Jinachandran. (XXXVI—20-2-70), 39-40.
- Death of Shri L. S. Bhatkar. (XXXVI—20-2-70), 39-40.
- President's Address. (M) . (XXXVI—3-3-70), 322-26.
- Railway Budget, 1970-71 General Discussion. (XXXVII—9-3-70), 524-29.

**SHINKRE—Contd.**

- Reports of University Grants Commission. (M) (XLI—13-5-70), 262-66.
- Requisitioning and Acquisition of Immovable Property (Amendment) Bill : Consid. (XXXVI—24-2-70), 263-66.
- University Grants Commission (Amendment) Bill. Consid. as passed by R.S. (XLI—13-5-70), 262-66.

**SHIVA CHANDIKA PRASAD, SHRI :**

- Grant of licence to U. S. 'Know Company' for manufacturing Drugs in India. (XL—27-4-70), 76-77.
- Production and Consumption of Tin Plate (XL—29-4-70), 14.

*Debates*

D. G., 1970-71:

- Min. Lab. Emp., and Rehab. (XL—22-4-70), 351-57.

**SHIV CHARAN LAL, SHRI :**

- Alleged rape of a Harijan Girl of Danapur (Patna). (XXXIX—17-4-70), 173-74.
- Appointment of trained Hindi Stenographers to the personal staff of Senior Officers of Home Ministry. (XL—1-5-70), 115-16.
- Arrest of Smugglers smuggling watches and Pen. (XXXIX—6-4-70), 95-96.
- Assurance given by former Minister regarding installation of telephone at the residence of M. P. (XXXVIII—26-3-70), 166-67.
- Balia Bariya Bandh. (XLI—6-5-70), 25-29.
- Ban in the Export of Calf Leather. (XXXVII—18-3-70), 47-48.
- Barauni Refinery. (XXXVI—2-3-70), 32-33.
- Broadcast of Hindi news bulletins. (XXXVIII—26-3-70), 63-64.
- Cancer Patient in Willindon Hospital (XL—4-5-70), 230-31.
- Code of discipline in Government Undertakings. (XL—30-4-70), 3.
- Confirmation of sanitary staff in Allahabad Division (Northern Railway). (XXXIX—14-4-70), 116.
- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.
- Discrimination between North and South India in Construction and Repairing of National Highways. (XXXVIII—24-3-70), 112.

## SHIV CHARAN LAL, SHRI—Contd.

- Discrimination between Northern and Southern India in regard to expansion of railway Lines. (XXXVII—17-3-70), 145.
- Expenditure incurred on housing schemes. (XXXVII—9-3-70), 7-17.
- Fire to a carriage of a Secunderabad bound Suburban Train by Telengana agitators. (XXXIX—14-4-70), 53.
- Hindi Stenographers in Education Ministry (XL—1-5-70), 114-15.
- Indian diplomats negotiating for jobs in foreign countries while in service. (XXXVII—18-3-70), 107-08.
- Landless Unemployed. (XL—23-4-70), 14.
- Loss to Railway property due to violence. (XXXVI—3-3-70), 19.
- 'Man on Moon' achievement allegedly ridiculed by A. I. R. (XXXVIII—26-3-70), 167.
- Manufacture of Soap with Imported Tallow. (XXXVIII—30-3-70), 177.
- Need for more Coaches for Third Class passengers. (XXXIX—14-4-70), 53.
- Outstanding amount of Income-Tax from Ministers. (XXXVIII—30-3-70), 183.
- Price of cold drinks. (XLI—5-5-70), 85-86.
- Rail link between Agra and Wah. (XXXVII—17-3-70), 144.
- Recruitment of Scavenging Staff at Certain Stations of Allahabad Division (Northern Railway). (XXXIX—14-4-70), 116.
- Retrenchment of Class III and Class IV Staff of Medical Department Allahabad Division (Northern Railway). (XXXIX—14-4-70), 115.
- Senior Investigators appointed in Statistical Department of Central Statistical Organisation. (XL—22-4-70), 211.
- Social Evils in the Country on account of excessive use of Aphrodisiac Pills. (XXXIX—6-4-70), 167.
- Statement made by President of Indian Roads Congress at Darjeeling. (XL—1-5-70), 170-71.
- Strike in Tea Warehouses. (XL—29-4-70), 33-34.
- Supply of coaches to foreign countries. (XL—22-4-70), 84.

*Debates*

D. G., 1970-71 :

## SHRI CHARAN LAL, SHRI—Contd.

Deptt. Soc. Wel. (XL—29-4-70), 320-25.  
Min. Lab. Emp. and Reh. (XL—27-4-70), 266-72.

Railway Budget, 1970-71: General Discussion. (XXXVII—5-3-70), 354-60.

## SHIVAPPA, SHRI N. :

A. I. R. stations in border states. (XXXIX—16-4-70), 105.

Adoption of Austerity measures on basis of Report of A. I. C. C. Pandel on Economic Policy. (XLI—18-5-70), 97.

Agency to check proper utilisation of Loans granted by film Finance Corporation. (XLI—14-5-70), 62-63.

Agreement between India and West Germany for Import of Capital Goods. (XXXIX—6-4-70), 124.

Allegations made by West Bengal Deputy Chief Minister re. interference in internal Affairs of State Government. (XXXVII—9-3-70), 95.

Allegations of bribery and corrupt practices against certain officers of P & T Department, Rajasthan Circle. (XL—23-4-70), 85-86.

Alleged Indulgence in Black-marketing and Profiteering in Fertiliser Business by Fertilizer Companies in Private Sector. (XXXVIII—2-4-70), 57-58.

Allotment of light and heavy Kusion Tractors to Ex-Servicemen. (XL—29-4-70), 109.

Allowances drawn by Chairman of R.V. I.C. (XL—28-4-70), 94.

Amendment of Constitution to Bar Judges from Holding Political Posts. (XXXIX—10-4-70), 63.

Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj system. (XXXVII—12-3-70), 93-94.

Appointment of Chief Statistician in Indian Council of Medical Research. (XLI—11-5-70), 176-77.

Armed Mizos entering India from East Pakistan side. (XXXVII—13-3-70), 78-79.

Assets of 'Patriot' Publications. (XXXVI—3-3-70), 58-59.

Atomic power Station in Northern India. (XXXVI—25-2-70), 78.

Attacks by Pakistani Border Police on Indian Border Security Force in Goalpara District (Assam). (XXXVI—27-2-70), 105.

SHIVAPPA, SHRI N.—*Contd.*

- Attempt to set fire to bridges in Kashmir valley. (XL—24-4-70), 112.
- Ban on Collective Bargaining. (XLI—14-5-70), 137-38.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Carrying of Soviet Machinery and Heavy Equipment to Pakistan over Land Route. (XXXVI—23-2-70), 88-89.
- Case of Goverdhan Das Soni versus Shri Nathu Ram Mirdha. (XL—28-4-70), 77.
- Case of Staff Artistes of A. I. R. pending with Government Labour Machinery. (XXXVII—12-3-70), 91.
- Cases of Sterilisation in Mysore State. (XXXVIII—30-3-70), 170.
- Central assistance for laying of streets and drains to States. (XXXIX—13-4-70), 116.
- Central Industrial Security Force. (XXXIX—10-4-70), 77.
- Central Study Team on Gheraosin in West Bengal. (XLI—14-5-70), 171.
- Code of conduct for Broadcast by State Authorities. (XXXVIII—2-4-70), 87.
- Compensation Scheme for Indians evicted from Foreign Countries. (XXXVII—18-3-70), 57.
- Complaints re. issue of Books from Central Secretariat Library. (XXXIX—17-4-70), 146-47.
- Complaints regarding vasectomy operations. (XL—4-5-70), 78-79.
- Construction of second stage of Mangalore Port project. (XXXVII—9-3-70), 36.
- Contribution of India towards Global Communications Satellite system. (XL—23-4-70), 162.
- Conviction of West Bengal Ministers by People's Court. (XXXVII—13-3-70), 87.
- Cost of producing films 'Mera Nam Jokar'. (XL—27-4-70), 96-97.
- Creation of new department of banking in the Ministry of Finance. (XXXVII—16-3-70), 134-35.
- Cultivation of Charas in Kashmir. (XXXVII—9-3-70), 306.
- Custody of 350 railway wagons with port-trust of Bombay. (XXXVIII—3-4-70), 99-100.
- Dacoity and pickpocketing on Northern and North Eastern Railways in Uttar Pradesh. (XXXVIII—24-3-70), 291-92.

SHIVAPPA, SHRI N.—*Contd.*

- Demand for another bridge on Kosi River at Dagmara. (XL—22-4-70), 120.
- Development of Agriculture in Mysore State. (XXXVI—26-2-70), 29-30.
- Display of reservation charts on Railway Platforms. (XLI—12-5-70), 66-67.
- Distribution of obscene literature among Indian youth. (XL—24-4-70), 59.
- Draft Annual Plan for 1970-71 for Orissa State. (XXXVIII—1-4-70), 127.
- Education on Population Control. (XXXIX—20-4-70), 144-45.
- Engineers working in Foreign Countries. (XXXVII—13-3-70), 103-06.
- Estimate of loss of foodgrains due to late rains. (XL—30-4-70), 114-15.
- Expansion of Design Organisations of Hindustan Steel Limited and Heavy Engineering Corporation. (XXXVI—3-3-70), 151-52.
- Expenditure incurred on electricity in Mysore. (XLI—20-5-70), 72.
- Expenditure on Foreign Advisers working in Central Ministries. (XXXVIII—30-3-70), 40.
- Expenditure on furnishing the room of Director-General of Indian Council of Medical Research. (XXXIX—13-4-70), 117.
- Export by Iron and Steel scrap Industry. (XXXVII—11-3-70), 5-9.
- Export of seeds by National Seed Corporation. (XXXVIII—26-3-70), 57.
- Export of substandard drugs to Foreign countries. (XXXVIII—1-4-70), 90.
- Export orders from foreign countries by Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 83.
- Export potential survey of Civil Engineering Consultancy. (XXXVII—11-3-70), 92-93.
- Exports through the minerals and metal trading corporation. (XLI—20-5-70), 124-26.
- Faulty telephone bill submitted by Delhi telephone District. (XXXVII—12-3-70), 13-21.
- Films and songs banned during 1969-70. (XLI—14-5-70), 102.
- Financial aid to small newspapers. (XL—30-4-70), 38.
- Financial assistance for various schemes approved by Indian Council of Medical Research. (XXXIX—13-4-70), 112-13.

## SHIVAPPA, SHRI N.—Contd.

- Foreign experts working at K. E. C. Ranchi. (XXXVII—10-3-70), 90-91.
- Grabbing of land by Communist Party of India in various States. (XXXVII—9-3-70), 115.
- Growing indiscipline among Industrial workers in West Bengal. (XXXVIII—2-4-70), 38.
- Hassan-Mangalore Railway Line. (XXXVI—3-3-70), 71-72.
- Heavy Tanks Manufactured by Ordnance Factories in India. (XL—22-4-70), 40.
- Hostile Nagas setting up bases in Manipur. (XLI—8-5-70), 4.
- Implementation of Science Policy Resolution. (XL—29-4-70), 109-10.
- Improvement in Standard of Medical Education. (XXXIX—13-4-70), 115-16.
- Incidence of Indirect Taxation. (XXXIX—20-4-70), 145.
- Income tax paid by fertiliser companies in the private sector. (XXXVII—16-3-70), 135-36.
- Increase in Administrative Expenditure in L. I. C. (XXXIX—13-4-70), 100.
- Increase in number of Hippies in India. (XXXVII—9-3-70), 185.
- Indian herbs prove effective in curing some incurable diseases. (XLI—11-5-70), 158-60.
- Indian Photographers beaten up in Nepal. (XXXVI—25-2-70), 90.
- Indians prevented from going to Nepal to attend ancient purnima. (XXXVII—11-3-70), 91-92.
- Indo-Nepal agreement on Border Security. (XXXVII—11-3-70), 94-95.
- Inquiry into allegations against Director, G. F. T. R. G., Mysore. (XXXIX—10-4-70), 172.
- Insecurity among Central Government Employees in West Bengal. (XXXVII—13-3-70), 209.
- Integration of rural credit with cooperative credit and credit from banks. (XL—23-4-70), 162-63.
- International seminar organised by UNESCO in Paris. (XLI—8-5-70), 78.
- Introduction of Electric Trains in Kerala. (XXXVI—3-3-70), 4.
- Iran's support to Pakistan on Kashmir. (XL—29-4-70), 90.

## SHIVAPPA, SHRI N.—Contd.

- Labour Unrest in Durgapur Steel Plant of Hindustan Steel Ltd. and Burnpur Factory of Indian Iron and Steel Company. (XXXVI—26-2-70), 83.
- Light and heavy tractors received from Russia. (XL—30-4-70), 85-86.
- Loop causing abortion and cancer. (XXXVII—9-3-70), 359.
- Loss by State Trading in foodgrains. (XXXVII—12-3-70), 149-50.
- Loss of foreign exchange due to sale of sugar under International Agreement arrived at Geneva. (XXXIX—9-4-70), 139-40.
- Loss of Cinema house-owners in Calcutta on account of attack by Naxalities. (XXXIX—10-4-70), 101.
- Manufacture of Film Projectors. (XL—28-4-70), 40.
- Meeting of experts of Heavy Engineering and Heavy Electricals. (XL—21-4-70), 75.
- Memorandum outlining the grievances and demands of Gujarat presented by the Chief Minister of Gujarat to the Prime Minister. (XXXVII—4-3-70), 146-47.
- Milk supplied by Delhi Milk Scheme and establishment of more Booths in New Delhi. (XXXVIII—2-4-70), 135-36.
- Movement of B. S. F. and C. R. P. in Punjab. (XXXVI—27-2-70), 105-06.
- Mystery about the death of Shri Lal Bahadur Shastri. (XXXVII—13-3-70), 90.
- Nagas captured on return from China. (XXXVI—25-2-70), 42.
- Need for creation of a unified traffic and transportation metropolitan authority. (XLI—8-5-70), 77.
- New Charge D' Affairs to Amman. (XXXVIII—25-3-70), 102-03.
- Take New House for the Prime Minister. (XL—27-4-70), 86-87.
- Observance of Bombay Bandh. (XXXIX—10-4-70), 175.
- Offer of foreign investment in India. (XXXIX—13-4-70), 74.
- Old Age Pension Scheme in Delhi. (XL—21-4-70), 4-7.
- P. I. B. Offices in Backward Areas. (XXXIX—9-4-70), 51-52.
- Pak Nationals desiring to settle in India. (XXXIX—17-4-70), 147.

## SHIVAPPA, SHRI N.—Contd.

- Pakistani infiltrators in Assam. (XL—24-4-70), 112.
- Pending cases of Wealth Tax in Courts. (XXXIX—20-4-70), 143-44.
- Posters carrying Mao Slogans in Thanjavar District of Tamil Nadu. (XXXVII—13-3-70), 158.
- Pravada's criticism about Supreme Court Judgement on Bank Nationalisation. (XXXIX—8-4-70), 99.
- Production and consumption of cement. (XLI—19-5-70), 44-45.
- Production Capacity of Heavy Engineering Corporation Ltd. (XXXVI—24-2-70), 72-74.
- Progress of Hirenala Project in Mysore. (XXXVII—18-3-70), 125.
- Progress of work in National Highways. (XXXIX—17-4-70), 78-79.
- Prosecution Proceedings against Shrimati Aruna Asaf Ali. (XXVI—23-2-70), 32-34.
- Protest by U. S. Secretary of States on Cultural Centre Closure Issue. (XL—22-4-70), 121.
- Purchase of Foodgrains from Rayats. (XXXVI—26-2-70), 84.
- Recommendations of Chief Electoral Officers for Changes in Election Law. (XXXVI—2-2-70), 203-04.
- Recommendations of Gajendragadker Committee on Baranas Hindu University. (XXXVI—27-2-70), 118-19.
- Recommendation of National Labour Commission Re: Relations between Public and Private Sectors. (XXXVI—26-2-70), 82-83.
- Recovery of Income Tax from Shri Biju Patnaik. (XXXIX—6-4-70), 47-49.
- Recovery proceedings against Dr. Dharma Teja. (XXXVIII—3-4-70), 87-88.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Relief to National Mineral Development Corporation to offset losses incurred over mines. (XXXVII—16-3-70), 44-47.
- Renovation of Headquarters' building by Indian Council of Medical Research. (XXXIX—13-4-70), 112.
- Reports of Committee on Review of Rehabilitation work in West Bengal. (XL—30-4-70), 114.

## SHIVAPPA, SHRI N.—Contd.

- Report of Wage Board for Electricity Workers. (XXXVI—26-2-70), 80.
- Reported D. M. K.'s support to the Prime Minister on condition that Hindi should not enjoy the status of official Language. (XXXVIII—24-3-70), 132-33.
- Request by P. I. B. for facilities to correspondents accredited Government of India representing out-station daily newspapers. (XLI—20-5-70), 75-76.
- Revenue from and Expenditure on Vividh Bharati programme. (XXXVI—26-2-70), 82.
- Revision of food policy by Andhra Pradesh. (XXXVII—12-3-70), 94-95.
- Russian Bid to Equate India with Pakistan. (XXXVI—25-2-70), 91-92.
- Sale of seized smuggled goods in Parliament House. (XLI—11-5-70), 98.
- Scheme for Education of Adult Women. (XXXVI—24-2-70), 184-85.
- Seating arrangement for M. Ps. on Republic day Parade and Beating of Retreat. 1970. (XXXVII—4-3-70), 157-58.
- Seizure of Japanese cloth in August, 1969. (XXXVI—2-3-70), 64.
- Setting up of a national centre for orthopaedically handicapped persons in South. (XLI—19-5-70), 107.
- Sex education in Schools. (XXXIX—10-4-70), 46.
- Shareholders in Foreign Companies in Coal industry. (XXXIX—7-4-70), 36-37.
- Smuggling of Japanese Goods. (XXXVI—23-2-70), 223-24.
- State Ministers attending functions of international friendship organisations. (XLI—20-5-70), 46-47.
- State Trading Foodgrains. (XXXVIII—26-3-70), 223.
- Statement by Secretary Nari Raksha Samiti regarding prevalence of Prostitution. (XXXIX—7-4-70), 58-59.
- Steel outlay for the Fourth Five Year Plan (XXXVI—24-2-70), 26-29.
- Stoppage of work at Government of India Press, New Delhi. (XXXVIII—30-3-70), 116.
- Suggestion by Federation of Hotels and Restaurants Association of India to have New Review Committee for Classification of Star Hotels. (XXXIX—17-4-70), 61-62.



## SHIVAPPA, SHRI N.—Contd.

- Suggestion of Chief Election Commissioner regarding Enhancement of ceiling on Election Expenses. (XXXVI—3-3-70), 143-44.
- Supply of Deshi wheat to Ration shops in Delhi. (XXXVIII—26-3-70), 233.
- Supply of tractors by U. S. S. R. (XXXVII—4-3-70), 41-42.
- Tariff Commission's Recommendations Re. Alcohol Price Structure. (XXXIX—9-4-70), 81-82.
- Text books in regional languages for L & D. Students. (XLI—5-5-70), 73-74.
- Training Centres for Health. (XXXVI—23-2-70), 223.
- Under-representation given to Congress (O) in Delegation of M. Ps. sent abroad. (XXXVI—27-2-70), 36-37.
- Under utilisation of capacity to produce tinplates at Rourkela. (XLI—19-5-70), 148-49.
- Use of Kaveri Basin Water. (XXXVI—25-2-70), 92-93.
- Use of Saloons by Chief Auditors of Indian Railways. (XLI—18-5-70), 57.
- Utilisation of additional resources by States. (XXXVII—16-3-70), 134.
- Violation of Customs Rules by Film Industry people. (XL—27-4-70), 95-96.
- Violation of Instructions issued by Joint Plant Committee Re-acceptance of planned indents. (XXXIX—7-4-70), 7-4-70), 85.
- Visits abroad by Ministers and Members of Parliament. (XXXVII—9-3-90), 61.
- Voicing of grievances by persons. (XLI—8-5-70), 62.
- Water Plant lying Idle in Delhi. (XXXIX—6-4-70), 123-24.
- Withdrawal of Air India's 'Fifth Freedom' right by Lebanon. (XLI—8-5-70), 4.

*Debates*

- D. G. 1970-71:  
Deptt. Soc. Wel. (XL—29-4-70), 260-66.
- Reported firing on striking workers of Neyveli Lignite Corporation (C.A.). (XLI—6-5-70), 168-70.
- Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (C.A.). (XXXVII—10-3-70), 217-22.

## SHUKLA, SHRI VIDYA CHARAN :

- Appointment of advisers to West Bengal Governor. (XL—21-4-70), 207-08.
- Application of Orissa Preventive Detention Act to Manipur by passing authority of Parliament (C.A.) (XLI—8-5-70), 160-68.
- Beating by police of some M. Ps. and S. S. P. (demonstrators on 6-4-70), (Matter under Rule 377). (XL—23-4-70), 231-32, 318-25.
- Central Government Employees' Strike (St.) (XXXVI—2-3-70), 277-79.
- Delhi Police (H. A. H. Dis.) (XXXVI—25-2-70), 344-350.
- D. S. G. (General) 1969-70. (XXXVIII—25-3-70), 234-37.
- D. G. 1970-71:  
Min. of H. A. (XXXVIII—2-4-70), 212-23.
- Erosion by Ganga of Samadhi of Gurudeva Rabindranath Tagore. (C.A.) (XLI—15-5-70), 193-97.
- Hippies in Delhi (H.A.H. Dis.) (XXXIX—8-4-70), 307-16.
- Joint Committee on Commissions of Inquiry (Amendment) Bill (M). (XLI—7-5-70), 185.
- Medical attention given to persons injured in police lathi charge on 6th April 1970 (St.) (XXXIX—7-4-70), 194-210.
- Mysore-Maharashtra Border Dispute (C.A.) (XXXVI—2-3-70), 223-46.
- Proclamation re: West Bengal (Res.) (XXXVIII—30-3-70), 217-19.
- Reported unresolved border dispute between U. P. and Bihar and Possibilities of clashes over harvest (C.A.). (XXXVIII—31-3-70), 158-75.
- Revision of pay scales of Himachal Pradesh staff (C.A.) (XXXVI—24-2-70), 240-48.
- Strike by Non-gazetted staff Himachal Pradesh. (C.A.) (XL—1-5-70), 187-203.
- West Bengal Budget, 1970-71: General Dis. D. G. on Account (1970-71). D. S. G. 1969-70. (XXXVIII—30-3-70), 217-19.
- West Bengal State Legislature (Delegation of Powers) Bill: Consid. (XL—23-4-70). 325-26, 387-90.

**SIDDAYYA, SHRI :**

Decision on recommendations of Elayaperumal Committee. (XXXVI—10-3-70), 164.

Filling up of post of an Artist in National Museum, New Delhi. (XXXIX—17-4-70), 167-71.

Railway line from Chamarjanagar to Satyamangalam. (XXXVII—10-3-70), 194-95.

Setting up of State Committees on the Welfare of the scheduled castes and scheduled tribes. (XXXVII—10-3-70), 195.

**SIDHESHWAR PRASAD, SHRI :**

D. G. 1970-71: Min. of Irrigation and Power. (XXXIX—8-4-70), 299-306.

Reported continuance of Supply of Indus Water to Pakistan after expiry of Treaty. (C.A.) (XXXVIII—1-4-70), 158-59.

**SINGH, SHRI D. N. :**

Appointment of a retiring Civil Engineer on the post of Chairman -cum -Managing Director of Bharat Aluminium Co. Ltd. (XXXVII—9-3-70), 309.

**SINGH, SHRI D. V. :**

Broadening of Gwalior-Shivpuri Rail Track. (XXXVIII—31-3-70), 68.

Central aid to Madhya Pradesh for purchase of improved seeds and agricultural equipments. (XL—30-4-70), 107-08.

Construction of over-bridges in Madhya Pradesh. (XXXVIII—24-3-70), 249-50.

Development of Railway Lines in Madhya Pradesh. (XXXVII—10-3-70), 62-63.

Draft Annual Plan for Madhya Pradesh for 1970-71. (XL—22-4-70), 208.

Drinking water facilities in Madhya Pradesh. (XXXVI—2-3-70), 69-70.

Gold Deposits Found in Raipur District of Madhya Pradesh. (XXXIX—20-4-70), 122.

Increase in prices of Vanaspati. (XXXVI—26-2-70), 54-55.

Increased Availability to Chemical Elements in Bhilai Area during Fourth Plan. (XXXIX—20-4-70), 68-69.

Manufacture of machinery required for cement factories. (XL—21-4-70), 161.

Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.

**SINGH, SHRI D. V.—Contd.**

Second Aluminium Factory in Madhya Pradesh. (XXXIX—20-4-70), 193-94.

Setting up of Aluminium Plant at Korba. (XXXVI—2-3-70), 58-60.

Setting up of pig iron plants around Bhilai steel plant (XLI—5-5-70), 98-99.

Supply of power tiller tractors to Madhya Pradesh for Cultivation of land. (XL—30-4-70), 106-07.

**SINGH, SHRI J. B. :**

Action against Globe Finance Company (XXXIX—13-4-70).

Amount of claim paid by railways for loss of nine baskets of grapes. (XXXVIII—24-3-70), 286-87.

Claim paid by Railways for loss of Art Silk consignment. (XXXVIII—24-3-70), 287.

Release of servicemen every year. (XLI—30-5-70), 86-87.

Transfer of Parcel staff posted in Delhi Station. (XXXVII—17-3-70), 152.

Unemployed engineers seeking employment in foreign countries. (XL—24-4-70), 40.

**SINHA, SHRI MUDRIKA :**

Appointment of the Chairman of the Rural Electrification Corporation. (XL—22-4-70), 201.

Construction of a Dam at Kutku on River Koil, Bihar. (XL—22-4-70), 202.

Per Capital Income of Bihar. (XL—22-4-70), 200.

Progress of Construction of Sone High Level Canal. (XL—22-4-70), 203.

Water supply to Sone Canal systems from Rihand. (XL—22-4-70), 209.

**Debates**

D. G. 1970-71:

Min. Irrigation and Power. (XXXIX—9-4-70), 249-52.

D. G. (Railways), 1970-71 :

(XXXVIII—28-3-70), 67-71.

General Budget, 1970-71—General Discussion : (XXXVII—16-3-70), 282-87.

**SINHA, SHRI R. K. :**

President's Address (M) (XXXVI—26-2-1970), 296-307.

**SINHA, SHRI SATYA NARAIN :**

A.I.R. coverage of C.P.I. (M) Member's speeches in Lok Sabha. (XXXVIII—15-7-71), 196-98.

**SINHA, SRIMATI TARKESHWARI :**

Conference on Legal Aid held in New Delhi. (XL—28-4-70), 35.

Contents of Magazine "Thaqafat-Ul-Hind" (XXXVIII—24-3-70), 157-58.

Contribution of private sector in Defence Production. (XXXVII—11-3-70), 170-71.

Editor-in-Chief of Thaqafat-Ul-Hind. (XXXVIII—3-4-70), 82-83.

Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 39.

Introduction of Central Industrial Security Force in Cochin division of P A C T (XXXIX—6-4-70), 39.

Letter written by Shrimati Tarkeshwari Sinha to the Prime Minister. (XXXVII—18-3-70), 126-27.

M.I.G. Complex. (XXXVII—11-3-70), 159.

Military equipment supplied by U.S.S.R. (XXXVII—11-3-70), 170.

P. R. Os accompanying the Prime Minister for Bombay Congress (R) Session. (XXVII—11-3-70), 171.

Printing of Thaqafat-Ul-Hind Magazine. (XXXVIII—24-3-70), 51-52.

Publication of Books in Arabic. (XXXVIII—13-3-70), 145-46.

Radio Moscow Campaign to book Indian Communists. (XL—29-4-70), 21-22.

Registration for Allotment of Flats by D.D.A. (XXXIX—20-4-70), 228-29.

Union Ministers attending Bombay Session. (XXXVII—13-3-70), 100-01.

*Debates*

Banking companies (Acquisition and Transfer of Undertakings) Bill—  
Consid. (XXXVIII—24-3-70), 471-77.  
Consid. Cl. (XXXVIII—24-3-70),  
525-26, 548-56.

Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970 (Res.)  
(XXXVIII—24-3-70), 471-77.

Beating of M. Ps by police and preventing them from coming to Parliament House (Q.O.P.) (XXXIX—7-4-70), 193.

**SINHA, SRIMATI TARKESHWARI—Contd.**

Contingency Fund of India (Amendment Bill) :

Consid. (XLI—7-5-70), 232-33.

D. G., 1970-71 :

Min. E. A. (XXXIX—8-4-70), 257.

Election to the Bihar Legislative Council (C.A.). (XL—24-4-70), 187.

Facilities to the Leader of the Opposition. (XLI—14-5-70), 248-50.

Finance Bill, 1970. Int. (XXXVI—28-2-70), 10-12.

General Budget, 1970-71—General Discussion (XXXVII—16-3-70), 271-82.

Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St.) (XXXIX—7-4-70), 197, 204-06.

Outcome of recent meeting of non-aligned countries at Dar-es-Salam (C.A.) (XL—22-4-70), 214-21.

Personal explanation by Member. (XXXIX—7-4-70), 211, 214.

Personal Explanation by Shri S. K. Patil (XXXVII—17-3-70), 225-26.

Petroleum (Amendment) Bill :  
Consid. (XLI—7-5-70), 196-203.  
Motion to pass, as amended. (XLI—7-5-70), 223-25.

Prorogation of Jammu and Kashmir Legislature. (XXXVII—16-3-70), 260.

Publication of a defamatory letter in the Hindustan Times re. Shri Madhu Limaye etc. (XXXIX—20-4-70), 250-51.

Re. Communal Disturbances in Maharashtra. (XLI—12-5-70), 203.

Reported decision of Internal Affairs Committee of Cabinet about mid-term poll in Gujarat. (XL—28-4-70), 197.

Reported ransacking of Gandhi Centre at Jadavpur University (C.A.) (XXXIX—17-4-70), 198-206.

Reported remarks of Chief Justice of India about notices of lodgement of appeal served on some M. Ps. (XL—22-4-70), 254-55.

Reported Statement of the Minister of Foreign Trade (C.A.) (XLI—18-5-70), 230-34.

Unemployment Problem (Res.) (XXXIX—17-4-70), 253-57.

Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A. M.) (XXXIX—6-4-70), 311.

## SIVASANKARAN, SHRI :

Voluntary retirement scheme. (XXXVIII—24-3-70), 93-95.

## SNATAK, SHRI NAR DEO :

Reservation for S.C./S.T. employer in ordnance factories. (XLI—13-5-70) 165.

Seniority of permanent Government employees. (XLI—15-5-70), 107-08.

*Debates*

D. G., 1970-71 :

Min. Ed. & Y. S. (XL—21-4-70), 274 82.

## SOLANKI, SHRI P. N. :

Accommodation for Railway Commercial clerks at Bombay. (XXXVII—17-3-70), 166-67.

Action on Representation received from unrecognised Railway Unions. (XXXVIII—24-3-70), 304-05.

Action on Representation received from unrecognised Unions. (XXXIX—7-4-70), 161-62.

Allocation for housing scheme in Gujarat. (XXXVII—16-3-70), 69-70.

Central assistance for Minor Irrigation Schemes in Gujarat. (XXXVII—12-3-70), 67-68.

Classification of railway Employees as essential and non-essential. (XXXVII—17-3-70), 167.

Classification of residential accommodation and its allotment. (XXXIX—7-4-70), 159-61.

Confirmation of officers recruited through Union Public Service Commission. (XXXVIII—31-3-70), 70.

Despatch of Consignment of Vegetables and Fresh Fruit without Parcel Pay Bill. (XXXIX—14-4-70), 144.

Earning from contracts given for loading and unloading of goods and parcels. (XLI—19-5-70), 172.

Enquiry into assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63-65.

Increase in rate of Tea served at Railway Stations. (XXXIX—7-4-70), 162-63.

Indo-Russian Agreement on Expansion Bhilai Steel Plant. (XXXIX—14-4-70), 144.

SOLANKI, SHRI P. N.—*Contd.*

On-the-spot settlement of claims at certain stations of Western Railway. (XXXVIII—31-3-70), 137.

Procedure for selection and appointment of officers to Class I and II Services. (XXXIX—10-4-70), 207.

Production of foodgrains in Gujarat and quantity supplied by Centre during 1969-70. (XXXVII—12-3-70), 66-67.

Review of Police to permit Pakistan Pilgrim to visit India. (XXXVII—18-3-70), 15.

Revision of Nehru Award on rate of Royalty on Grude Oil. (XXXIX—6-4-70), 91-92.

Revision of Pay Scales of the Staff of Hospital and Nursing Homes in Delhi. (XXXVII—9-3-70), 413.

Rules and regulations for giving contracts for loading and unloading of goods and parcels. (XLI—19-5-70), 173.

Rules for retirement of permanent way inspector. (XLI—19-5-70), 175-76.

Scheduled Caste and Scheduled Tribe Policemen suspended in 1967 Police Agitation in Delhi. (XXXVIII—24-3-70), 232-33.

Settlement of claims of Rs. 200 at Certain Stations (Western Railway). (XXXVIII—31-3-70), 138.

Staff for parcel and booking offices at Bulsar (Western Railway). (XXXVIII—24-3-70), 273.

Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.

Variations in scales of pay on Indian railways. (XXXVII—27-3-70), 168.

## SOLANKI, SHRI S. M. :

Anti-Indian literature from China. (XXXVIII—3-4-70), 58.

Aromatics Projects of Indian Petro-Chemical Corporation, Gujarat. (XXXIX—6-4-70), 65.

Assistance to Gujarat State. (XXXVII—9-3-70), 305.

Broad-gauge railway connection for Bhavanagar-Tarapur. (XXXVIII—31-3-70), 129.

Doubling of Umardeshi-Palanpur Section (Western Railway). (XXXVII—17-3-70), 132.

Enquiry commission for abolition of contract system in Coal Mines. (XXXVII—12-3-70), 11-12.

Filling of vacancies reserved for Scheduled Caste/Scheduled Tribe. (XXXVIII—3-4-70), 89.

**SOLANKI, SHRI S. M.—Contd.**

- Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVII—26-3-70), 27-28.
- Imported drugs converted into indigenous Medicine. (XXXVII—9-3-70), 439.
- Irrigation facilities in Gujarat. (XXXVIII—1-4-70), 144.
- Lift irrigation schemes in States under Fourth Plan and its effect on food production. (XXXVIII—26-3-70), 81-82.
- Percentage of Scheduled Castes/Scheduled Tribes working in L.I.C. and Banks. (XXXVIII—30-3-70), 49.
- Places developed as Tourist Centres in the Country. (XLI—12-5-70), 61.
- Production and prices of oilseeds during Second and Third Plan Period. (XXXVII—12-3-70), 189-90.
- Proposal to restart two silk Mills in Gujarat. (XXXVIII—1-4-70), 71.
- Propriety of State Litteries. (XXXVII—13-3-70), 4-12.
- Requirement of drilling rigs for shallow and deep tube-well in Gujarat. (XXXVII—12-3-70), 187.
- Rules for allotment of land to landless Scheduled Castes/Scheduled Tribes. (XXXVIII—26-3-70), 82.
- Subscriber, Trunk Dialling System between T.Gandhinagar and other cities. (XXXVIII—26-3-70), 248-49.
- V. for Ahmedabad. (XXXIX—9-4-70), 71-72.
- Uniform Fee level in Primary and Secondary School in State. (XXXVII—13-3-70), 194.
- Zonal restriction on foodgrains and Government, policy to merge surplus states within deficit States. (XXXVII—12-3-70), 188.

*Debates*

D. G., 1970-71 :

Deptt. Soc. Wel. (XL—29-4-70), 330-34.

**SOMANI, SHRI N. K. :**

- Abolition of Export Duty on Jute Manufactures. (XL—29-4-70), 94.
- Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—3-70), 2-10.
- Air-Strip used by smugglers near Bombay. (XXXVII—13-3-70), 101.

**SOMANI SHRI N. K.—Contd.**

- Appointment of an Gurigiry Commission on the working of Community Development and Panchayati Raj System. (XXXVII—12-3-70), 93-94.
- Auction of Cars by the State Trading Corporation. (XLI—6-5-70), 86.
- Compensation Schemes for Indians evicted from Foreign Countries. (XXXVI—18-3-70), 57.
- Demand for continuance of English as official language. (XXXVIII—24-3-70), 103.
- Demonstration by Workers of the Hindustan Housing Factory, New Delhi. (XL—27-4-70), 125.
- Development of indigenous production of Military Hardware by pooling available resources. (XLI—6-5-70), 9-13.
- Education Unemployed. (XL—30-4-70), 82-83.
- Exchange value of Indian Rupee abroad. (XXXVI—23-2-70), 146-47.
- Export of Jute to European Economy Community. (XXXVII—4-3-70), 211.
- Fall in imports. (XLI—6-5-70), 6.
- Fall in production of cotton due to non-availability of cotton seeds. (XL—30-4-70), 8-15.
- Firing in Ordnance Factory, Shakurbasti (Delhi). (XL—29-4-70), 102-03.
- Import and Manufacture of Tractors. (XXXVI—26-2-70), 70-72.
- Import of Computers and Machines by International Business Machines. (XL—28-4-70), 45.
- Import of RS-09 Tractors from East Germany and Rumania. (XXXVI—26-2-70), 69-70.
- Import of rosin. (XXXVIII—1-4-70), 146.
- Import substitution programme. (XXXVIII—31-3-70), 27.
- Improvement and modernisation of facilities at major ports. (XLI—15-5-70), 27-38.
- India's Image in European Countries. (XXXVII—18-3-70), 104.
- Indian Refusal to witness release of American Ship in Cambodia. (XL—29-4-70), 93.
- Land for Dandakaranya Project from Madhya Pradesh. (XL—30-4-70), 90-91.
- Library of the National Archives of India. (XL—1-5-70), 113-14.

## SOMANI SHRI N. K.—Contd.

- Loan to Rajasthan for setting up a Tractor Factory. (XLI—14-5-70), 91.
- Location of sulphur and Borax deposits in Jammu and Kashmir State. (XXXVII—9-3-70), 347.
- M.Ps. memorandum to P.M. regarding relations with Taiwan. (XLI—13-5-70), 2.
- Measures for Prison Reforms. (XLI—12-5-70), 93.
- Officer of United States Government for aid in purchase of aircraft for I. A. C. (XXXVIII—24-3-70), 92-93.
- PL-840 for Housing programmes. (XXX—VI—23-2-70), 147-49.
- Pakistani boats operating in sunderban region of West Bengal. (XL—1-5-70), 36-37.
- Payment of loans to Delhi Municipal Corporation. (XL—4-5-70), 42.
- Post offices in far flung villages. (XL—30-4-70), 92-94.
- Pricing policy of petroleum products. (XLI—11-5-70), 84.
- Prime Minister's meeting with Journalists. (XXXVI—25-2-70), 79-80.
- Production and Consumption of Rosin (Dry). (XXVIII—2-4-70), 164.
- Production Capacity of Heavy Engineering Corporation Ltd. (XXXVI—24-2-70), 72-74.
- Production of Jute. (XL—29-4-70), 161-62.
- Profits in Industries. (XLI—12-5-70), 7.
- Promotion from Grade II to Grade I in Central Secretariat Stenographers Service. (XL—1-5-70), 164-65.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 7-24.
- Recovery of dues from employers to Employees Provident Fund Scheme. (XLI—7-5-70), 29-30.
- Recovery proceeding against Dr. Dharma Teja. (XXXVIII—3-4-70), 87-88.
- Replacement of Excise Duty by Sales Tax on Cloth Tobacco and Sugar. (XXXIX—6-4-70), 17.
- Report by delegation of Engineering Exports Promotion Council of Japan. (XLI—6-5-70), 76-77.
- Reservation of items for small scale Sector. (XXXVI—3-3-70), 5-16.
- Rise in price of vanaspati ghee. (XXXVII—12-3-70), 29-30.

## SOMANI SHRI N. K.—Contd.

- Saving in expenditure on uniform of staff of Post Offices by using mill cloth instead of Khadi Cloth. (XL—20-4-70), 92.
- Setting up of a Kendriya Vidyalaya in Gurgaon. (XL—1-5-70), 113.
- Setting up of an Institute for Foreign languages. (XLI—6-5-70), 86-87.
- Setting up of the Central Housing Board/Housing Corporation. (XXXVI—2-3-70), 149-50.
- Small Car Project. (XXXVI—24-2-70), 3-4.
- Supply of fortified wheat flour. (XL—30-4-70), 91.
- Talks with Yugoslavia's foreign Minister on non-aligned meet. (XLI—6-5-70), 83-84.
- Trade relations with Nepal. (XXXVI—25-2-70), 84.
- Trade with European Economic community. (XLI—6-5-70), 87-88.
- Union Ministers attending Bombay Session. (XXXVII—13-3-70), 100-01.
- Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 29.
- West German Investment in India. (XXXVIII—30-3-70), 78.
- Debates*
- B. O. H. (XLI—15-5-70), 213.
- Finance Bill, 1970: Consid. Cl. (XLI—6-5-70), 248-50, 252, 286, 293-94.
- Foreign aid (Maintenance of Accounts) Bill by Shri Kanwar Lal Gupta. Consid. (XXXVI—27-2-70), 294-97.
- General Budget, 1970-71 —General Discussion. (XXXVII—16-3-70) 287-96.
- North Eastern Council Bill: Consid. (XLI—11-5-70), 272-76.
- Reported decision of Bhutan to apply for membership of U. N. O. (G.A.) (XL—30-4-70), 168-69.
- Reported Libellous Attack on India in a North Vietnam Publication. (H.A.M. Dis.) (XL—1-5-70), 323-29.
- Reported Pakistan build up on West Bengal border (G.A.) (XXXIX—7-4-70), 185-86.
- Resumption of Forward Trading in Shares. (H.A.H. Dis.) (XLI—15-5-70), 312-13.

## SOMASUNDARAM, SHRI S. D. :

- Allowing permanent employees to register their names with employment exchange for higher posts. (XXXIX—17-4-70), 69.
- Appointment of Civil Assistant Engineers in C. P. W. D. (XXXVIII—30-3-70), 65.
- Appointment of field publicity officers. (XXXVII—12-3-70), 68-69.
- Class III Staff in C. P. W. D. (XL—4-5-70, 213-14.
- Control on Worked Charged Staff in C. P. W. D. (XXXVII—9-3-70, 368.
- Conversion of Temporary Posts in the Engineering Cadres in C. P. W. D. into Permanent Posts. (XXXVI—2-3-70), 55-56.
- Creation of Central Ministry of Construction. (XXXIX—13-4-70), 64-65.
- Demands of C. P. W. D. Engineers Associations. (XLI—11-5-70), 76-77.
- Deputation of C. P. W. D. Engineers. (XLI—18-5-70), 71.
- Deputation of C. P. W. D. Engineers to the Ministry of Railways. (XXXVIII—30-3-70), 62.
- Duties of Draftsman posted in C. P. W. D. Sub-Division. (XXXVII—9-3-70), 365.
- Duties of Sectional Officers of C. P. W. D. (XXXVI—2-3-70), 57.
- Examinations conducted by U. P. S. C. (XXXIX—17-4-70), 66-68.
- Filing up of vacancies from Sectional Officers to Superintending Engineers in C. P. W. D. (XL—4-5-70), 71.
- Functions of a Sectional Officers in C. P. W. D. (XXXVI—23-2-70), 105-07.
- Infusion of Young Blood in Services. (XXXVII—13-3-70), 76-77.
- Issue of 'No Objection Certificates' to Government Employees. (XXXVII—13-3-70), 71-73.
- Letters received from the C. P. W. D. Associations. (XLI—11-5-70), 76.
- Memorandum of demands submitted by C. P. W. D. Sectional Officers' Association. (XXXVII—16-3-70), 55-56.
- 'No Objection Certificates' to Sectional Officers in C. P. W. D. for registration with Employment Exchanges. (XLI—18-5-70), 71.
- Payment of Special Allowance in C. P. W. D. (XXXVIII—30-3-70), 63.

## SOMASUNARAM, SHRI S. D.—Contd .

- Proposal of C. P. W. D. for inclusion in terms of reference of Third Pay Commission. (XXXIX—20-4-70), 141-42.
- Reconciliation of missing credits for deductions towards premium of postal Life Insurance. (XL—20-4-70), 72-73.
- Recruitment for central engineering service in C. P. W. D. (XLXVII—16-3-70), 211-12.
- (XXXVII—13-4-70), 59-60.
- Recruitment of assistant engineer and assistant executive engineers through U. P. S. C. (XXXVII—16-3-70), 71-72.
- Recruitment of Engineers through U. P. S. C. (XXXVII—13-3-70), 75-76.
- (XXXVII—30-3-70), 65.
- Recruitment to the Grade of A. E. S. and A. E. E.S.J Class II C. P. W. D. (XXXIX—13-4-70), 66-67.
- Replacement of Administrators by Technocrats in C. P. W. D. and Department of Works, Housing and Urban Development. (XL—4-5-70), 70.
- Retirements in C. P. W. D. during 1970. (XXXVIII—30-3-70), 65.
- Seoctor allowances to Sectional officers C. P. W. D. (XXXVII—9-3-70), 366.
- (XXXIX—13-4-70), 63-64.
- Scooters from Government quota. (XXXIX—14-4-70), 66.
- Selections by U. P. S. C. to Central Engineering Service. (XXVII—10-3-70), 62.
- Separate cadre of Assistant Executive Engineers in C. P. W. D. (XXXVIII—16-3-70), 72.
- Stoppage of direct recruitment in C. P. W. D. (XXXIX—13-4-70), 60.
- Stoppage of recruitment of civil engineers through U. P. S. C. (XLI—11-5-70), 77.
- Transfer of officers in C. P. W. D. (XLI—4-5-70), 213-14.
- Voluntary retirement opted by Government Employees. (XXXVII—9-3-70), 89.
- Workers' participation in management of Public Sector Undertakings. (XLI—18-5-70), 72.
- SONAR, DR. A. G. :
- General Budget, 1970-71—General Discussion. (XXXVII—16-3-70), 327-31.

## SONAVANE, SHRI :

Cost effectiveness of family planning. (XLI—18-5-70), 30.

Increase in Salaries of Judges of Supreme Court and High Courts and Reaction of State Government. (XL—24-4-70), 4.

*Debates*

D. G. 1970-71:

Deptt. Soc. Wel. (XL—29-4-70), 334-40.

Railway Budget, 1970-71—General Discussion. (XXXVII—10-3-70), 254-58.

## SONDHI, SHRI M. L. :

Action taken on the suggestions of Dr. Ashish Bose for land and Housing problem in Delhi. (XXXVII—9-3-70), 395.

Allocation for Improvement of Katras in Delhi. (XXXVI—2-3-70), 75.

Amenities for railway quarters adjacent to Nizamuddin Railway Station. (XLI—19-5-70), 92.

Anti-India Campaign by Pakistani in Arab Countries. (XXXIX—8-4-70), 23.

Appointment of Third Pay Commission. (XXXVI—23-2-70), 17-19.

Buses required by D. T. U. to meet traffic needs. (XLI—8-5-70), 20.

C. B. I. Report on incidents in Indra-prastha Bhavan, New Delhi. (XXXVII—13-3-70), 67-68.

Capacity of toned Milk Section of Delhi Milk Scheme. (XXXVII—5-3-70), 67.

Chinese Nuclear Capabilities. (XXXVII—4-3-70), 141.

Collaboration by foreign firms with Indian firms in union territory of Delhi. (XLI—19-5-70), 37-38.

Community life in Defence Colony, New Delhi. (XXXVI—2-3-70), 197.

Complaints by Laxmibai Nagar Flats' Residents' Welfare Association, New Delhi. (XXXVII—9-3-70), 260.

Construction of Latrines in Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 110.

Co-ordination of National Political and Security problems. (XXXVII—4-3-70), 141-42.

Criticism regarding revolving tower project of Ashoka Hotel, New Delhi. (XXXVII—9-3-70), 199.

## SONDHI, SHRI M. L.—Contd.

Demand for Books declared obsolete in England. (XXXIX—7-4-70), 31-32.

Demand for liberalisation of rail travel scheme reimbursement to Central Government employees. (XLI—15-5-70), 61-62.

Demands of A. I. R. Staff Artistes. (XXXVII—5-3-70), 140.

Development of a Community Centre in Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 109.

Development of Breeder Reactors. (XXXVII—18-3-70), 140.

Development of the Union Capital. (XXXVI—2-3-70), 197-98.

Discomfiture to Nauritius Ambassador to United Nations at Palam Airport. (XXXVII—11-3-70), 54-55.

Discrimination against Buddhists in Ladakh. (XXXVIII—3-4-70), 23-24.

Documentary on life of Netaji Subash Chandra Bose. (XXXVIII—26-3-70), 41-46.

Draft Scheme of D. D. A. For Kotla Mubarakpur area (XLI—18-5-70), 123.

East Bengal Refugees in Chanda Districts of Maharashtra. (XXXVI—26-2-70), 167-68.

Electrification of Panchkuin Road Quarters. (XLI—18-5-70), 125.

Establishment of South East Asia Common Market. (XXXVIII—25-3-70), 132.

Extradition of Dr. Dharma Teja and his wife. (XXXVIII—25-3-70), 51-53.

Fatal accidens in Delhi. (XXXVII—13-3-70), 68-69.

Financial assistance to West Bengal for development of fish and increase in its supply. (XXXVIII—26-3-70), 16.

Foreign Banks in India. (XXXVI—2-3-70), 15-16.

Full Neutralisation to Central Government Employees. (XXXVIII—30-3-70), 92.

Grants to improve supply of Water and drainage in rural areas of Delhi. (XXXVIII—9-3-70), 280.

Grievances of residents of Tyagarja Nagar, New Delhi. (XLI—18-5-70), 180.

Group relocation of housing for Residents of Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 108-09.



## SONDHI, SHRI M. L.—Contd.

- Housing problem in Country due to rise in Population. (XXXVI—2-3-70), 215-17.
- Implementation of recommendations of Khosla Commission. (XXXVII—9-3-70), 195.
- Implementation of recommendations of Preliminary Traffic and Transportation Planning Study Team. (XXXVIII—24-3-70), 47-49.
- Improvement in railway quarters in Chanakyapuri, New Delhi. (XLI—19-5-70), 91.
- Improvement in workers' service condition after amalgamation of public sector hotels in Delhi. (XXVII—9-3-70), 194.
- Inadequate police patrolling and traffic arrangements in Defence colony New Delhi. (XLI—15-5-70), 149-51.
- Increase in Milk supply to Delhi. (XXXVII—5-3-70), 182-86.
- India's views on Aerial Sabotage. (XXXIX—10-4-70), 70.
- Indian Bogies for Taiwan Railway Administration. (XXXV—3-3-70), 149-50.
- Indiscipline in Indian Embassies. (XXXVIII—1-4-70), 110.
- Indo Nepal Talks. (XXXVII—4-3-70), 97-98.
- Indo-Soviet differences over nuclear non-proliferation treaty. (XLI—20-5-70), 6-7.
- Industrial Development projects in Backward regions. (XXXVI—3-3-70), 43-44.
- Insufficient water supply in Kotla Mubarakpur, New Delhi. (XXXIX—6-4-70), 107-08.
- Introduction of Central Industrial Security Force in Cochin division of PACT. (XXXIX—6-4-70), 38.
- Maintenance of Mass-buildings and their quarters in New Delhi. (XXXVII—9-3-70), 262.
- Marketing facilities for Vegetables in Delhi. (XXXVI—26-2-70), 164-65.
- Meeting of non-aligned countries. (XXVII—11-3-70), 116-17.
- Merge of D. A. with basic pay of Central Government Employees. (XXXVI—2-3-70), 196.
- Mullah in front of railway quarters in Kasturba Nagar (Seva Nagar), New Delhi. (XLI—19-5-70), 90-91.

## SONDHI, SHRI M. L.—Contd.

- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 12.
- Nuclear non-proliferation Treaty. (XXXVI—25-2-70), 34.
- Opinion of a Medical Expert to process drinking water supply in Delhi. (XL—27-4-70), 29-30.
- Overbridges in Delhi. (XXXVI—3-3-70), 149.
- Personnel Management Policy of Hindustan Steel Ltd. (XXXVI—3-3-70), 150.
- Pillai Committee Report on reorganisation of Indian Foreign Service. (XXXVII—4-3-70), 67.
- Plan for New Building of Bombay General Post Office. (XXXVIII—2-4-70), 134-35.
- Plaza Dedicated to the Memory of Mahatma Gandhi and Martin Luther King. (XXXVIII—30-3-70), 69.
- Principles for opening cultural centres by foreign missions in India. (XXXVII—11-3-70), 128-29.
- Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.
- Provision of cultural and residential facilities by India International Centre, New Delhi. (XXXVIII—24-3-70), 208.
- Quality of Milk supplied by Delhi Milk Scheme. (XXVII—5-3-70), 66-67.
- Radio Moscow Campaign to boost Indian Communists. (XL—29-4-70), 18-19.
- Raising of Tibet issue in U. N. O. (XXXVIII—1-4-70), 111.
- Reaction to pathet Lao's request for standstill cease fire. (XXXVIII—1-4-70), 51.
- Reference about Netaji in Goebbel's Diaries. (XXVIII—25-3-70), 132-33.
- Representation from East Bengal Refugees in Sarguja, Madhya Pradesh for Final Rehabilitation. (XXXVI—26-2-70), 165-66.
- Representation from Refugees under Easgaon Project in Adilabad District. (XXXVI—26-2-70), 166-67.
- Representation from the low income group Government employees to participate in the draw of allotment of single storeyed house by D. D. A. (XXXVII—6-3-70), 123-24.
- Representation from Trades of Mohan Singh Place, New Delhi for permanent rehabilitation rights. (XXXVII—9-3-70), 283.

## SONDHI, SHRI M. L.—Contd.

- Restrictions on Cultural Horizon of A.I.R. listeners. (XXXVIII—2-4-70), 33-34.
- Role A. I. R. in Worlds Affairs (XXVIII—2-4-70), 42-43.
- Service Rules for employees of India Tourism Development Corporation. (XXXVIII—24-3-70), 150.
- Setting up of a Billet Mill at Singapore. (XXXVI—3-3-70), 150-51.
- Setting up of a committee for Ananda Goomaraswamy Centenary (XXXVIII—3-4-70), 104-05.
- Setting up of development Corporation in Andamans. (XXXVII—5-3-70), 47.
- Slow progress in implementation of decisions reached at Indo-Ceylon Meets. (XXXVII—11-3-70), 55-56.
- Soviet U. S. propaganda against Indian attitude of non-proliferation Treaty. (XXXVIII—1-4-70), 112.
- Speakers' corner in New Delhi for ventilating public grievances. (XLI—15-5-70), 40.
- Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.
- Supply of drinking water in Kotla Mubarakpur, Delhi. (XLI—18-5-70), 124.
- Supply of Sub-standard foodgrains for Defence Consumption. (XL—24-4-70), 46-48.
- Supply of Uniforms and Sandals to class IV Employees of Bombay General Post Office. (XXVIII—2-4-70), 132-33.
- Trade relations with Nepal. (XXXVI—25-2-70), 84.
- Views on Role of Aircraft carrier. (XXXVIII—25-3-70), 133.
- Appointment of Third Pay Commission (Matter under Rule 377). (XL—24-4-70), 212.
- B.O.H. (XL—1-5-70), 214.  
(XLI—15-5-70), 209.
- Beating by police of some M. Ps. and S. S. P. demonstrators on 6-4-70 (matter under Rule 377). (XL—23-4-70), 319-25.
- Delhi Police (H.A.H. Dis.) (XXXVI—25-2-70), 339-40.
- D. G., 1970-71 :
- Min. B. A. (XXXIX—7-4-70), 265-75.  
(XXXIX—8-4-70), 242, 245, 247-48.  
Min. Ed. & Y. S. (XL—21-4-70), 230-41.

## SONDHI, SHRI M. L.—Contd.

- Development in Cambodia (C. A.). (XXXVIII—26-3-70), 259-67.
- Medical attention given to person injured in police lathi charge on 6th April, 1970 (St.). (XXXIX—7-4-70), 202.
- Re: Development in Rhodesia. (XXXVI—3-3-70), 228-29.
- Reported crossing of South Vietnamese army units into Cambodia with the support of United States combatants (C.A.). (XL—4-5-70), 243, 248, 255, 259.
- Reported decision of U. S. S. R. to supply tanks to Pakistan (CA). (XXXIX—8-4-70), 178.
- Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.) (XL—28-4-70), 185-89.
- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation (C.A.). (XXXIX—10-4-70), 214, 220, 223.
- Rhodesian Government declaring Rhodesia Republic (C.A.). (XXVII—12-3-70), 260-62.
- Situation in Laos (C.A.). (XXXVI—26-2-70), 195-97.
- Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi. (A.M.). (XXXIX—6-4-70), 229-39, 229-32, 252-57, 294-95, 307-10, 315.
- Visit by Delegation of Provisional Revolutionary Government of South Vietnam to India. (H.A.H.). (XXXVII—18-3-70), 346.
- Visit by West German Delegation of Businessmen and Financiers. (H.A.H. Dis.) (XXXIX—10-4-70), 352-54.
- SREE DHARAN, SHRI A :
- Acquisition of India Office Library London. (XXXVI—27-2-70), 141.
- Action taken against Director-General of Supplies and Disposals. (XXXVI—23-2-70), 134.
- Additional Assistance to Kerala for Kanjirapuzha and Thazhassi Irrigation Projects. (XXXIX—8-4-70), 161-62.
- Additional berths envisaged in Cochin Harbour. (XL—24-4-70), 160.
- Allotment of quarters to railway commercial clerks. (XLI—19-5-70), 171-72.
- Allotment of quarters to railway commercial clerks on northern railway. (XLI—19-5-70), 180-81.

## SRIDHARAN, SHRI A.—Contd.

- Annual Plan outlay for Kerala. (XXXVII—4-3-70), 81.
- Arrest of Gang Counterfeiting Travellers Cheques in Bombay. (XXXVIII—24-3-70), 105-06.
- Assistance to States. (XLI—11-5-70), 167.
- Availability of a remedy for appeal or review against the decision of a court-martial to soldiers and airmen. (XLI—20-5-70), 16-17.
- Boy sacrificed at a temple near Agra. (XXXVIII—9-3-70), 92.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- C. B. I. Enquiry into charges against Managing Director of F. A. C. T., Alwaye. (XXXVI—23-2-70), 42-43.
- CBI probe into Ratable value of Cinemas in Delhi. (XXXVII—9-3-70), 433.
- C. G. H. S. Dispensaries running without essential medicines. (XXXVI—23-2-70), 110-11.
- Changes in Industrial Policy Resolution. (XXXVI—24-2-70), 236.
- Citizenship to Indians in Burma and Transfer of their assets. (XXXVII—11-3-70), 49.
- Coke found in parts of Bombay City. (XXXVII—13-3-70), 56.
- Gold storage facilities for seeds. (XXXVII—12-3-70), 153.
- Community listening programmes. (XXXVI—26-2-70), 168-69.
- Conferring of National Awards. (XXXVIII—24-3-70), 293-34.
- Credit cut to Industries by Reserve Bank of India. (XXXVI—23-2-70), 109-10.
- Crisis in Radio Industry in small sector. (XL—29-4-70), 84-85.
- Deaths due to cold wave in Bihar. (XXXVI—2-3-70), 63-64.
- Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by C.R.P. Delhi. (XL—28-4-70), 121.
- Death of Workers of Border Roads Organisation due to landslide at Pedong. (XXXVI—25-2-70), 108.
- Decision on recommendations of Elayaperumal Committee. (XXXVII—10-3-70), 164.

## SRIDHARAN, SHRI A.—Contd.

- Declaring of assets by officers of Nationalised Banks. (XXXVII—9-3-70), 435.
- Demands of dock workers submitted by All India port and dock workers Federation. (XXXVII—5-3-70), 84-85.
- Demonstration by Central Railway Employees at Chief Mechanical Engineers' Office at Jhansi. (XXXVI—24-2-70), 100-01.
- Deployment of C. R. P. and B. S. F. in States. (XXXVII—13-3-70), 15-23.
- Deputationists in National Mineral Development Corporation. (XLI—18-5-70), 109.
- Directive to the Co-operative House Building Societies in Delhi Shahdara area about enrolment of new Members. (XXXIX—13-4-70), 69-70.
- Disparity in profits by Sugar Factories run by Private Owners and Co-operative Societies. (XXXVI—26-2-70), 148-49.
- Disruption of train Services on Howrah-Burdwan Line on 13th January, 1970. (XXXVI—24-2-70), 37-38.
- Earning from contracts given for loading and unloading of goods and parcels. (XLI—19-5-70), 172.
- Enquiry into assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63-65.
- Expansion of creosoting plant at Olavakkot (Southern Railway). (XXXVI—3-3-70), 182.
- Expansion of Indian Shipping. (XXXIX—10-4-70), 16.
- Expansion of Tele-communication Service in Collaboration with Japan. (XXXVIII—2-4-70), 20-21.
- Expenditure incurred on advertisement by firms. (XLI—19-5-70), 28.
- Foreign Aid for Setting Tibetan Refugees. (XXXVI—26-2-70), 149-50.
- Foreign exchange earned by major ports. (XLI—8-5-70), 41.
- Goods clerks engaged on station post and transit post on northern railway. (XLI—19-5-70), 180.
- Government Diary—1970. (XXXVI—26-2-70), 170.
- Guidelines for progressive working of Nationalised Banks. (XXXVII—9-3-70), 433.
- Heirloom Jewellery of late Nawab of Rampur. (XXXVIII—24-3-70), 146.

**SRIDHARAN, SHRI A.—Contd.**

- Iddikki Project. (XL—29-4-70), 27-29.
- Implementation of recommendations in respect of Station Masters. (XXXVI—24-2-70), 185-86.
- Increase in pension to old pensioners. (XLI—11-5-70), 167-68.
- Introduction of Central Industrial Security Force in Cochin division of PACT. (XXXIX—6-4-70), 29-40.
- Investment by employers in small saving scheme. (XLI—14-5-70), 98-99.
- Jewellery belonging to the late Nawab of Rampur. (XXXVIII—30-3-70), 85.
- Khosla Committee's Report on Film Censorship. (XXXVI—26-2-70), 20.
- Kidnapping of Children by a Monk in Delhi. (XL—1-5-70), 116-17.
- Letters stamped at Kaligahat Post office but found torn in Unique Park, Behala, Calcutta. (XXXVII—12-3-70), 175-76.
- Lifting of U. S. Embargo on Arms supply to Pakistan. (XXXVI—25-2-70), 73-74.
- Machinery and parts of equipment stolen from Farakka project. (XXXVI—25-2-70), 67-68.
- Manufacture of Arabic teleprinter. (XXXVIII—26-3-70), 102-03.
- Mao Badge Presented to Minister of Defence by Naga Youth Leader. (XXXVI—25-2-70), 97.
- Measures to improve D. T. U. Administration. (XXXVI—27-2-70), 29.
- Memorandum by G. I. S. Officers. (XXXVI—26-2-70), 169.
- Nationalisation of Drug Industry. (XXXVI—23-2-70), 23-24.
- New pay scales of staff of Coffee Board. (XL—22-4-70), 96.
- ONGC Agreement with Workers Organisation over unfair labour practices. (XL—27-4-70), 185-86.
- Oral Contraceptive Bill. (XL—4-5-70), 21.
- Pending applications for issue of licences for setting up Industries in Kerala State. (XXIX—7-4-70), 7.
- Pending claims for refunds in income tax department. (XLI—11-5-70), 196-97.
- Planning Commission Committee on Unemployment. (XXXVII—5-3-70), 211-13.
- Political Murders. (XXXVI—27-2-70), 141-42.
- Production of automatic watches. (XLI—5-5-70), 26-28.

**SRIDHARAN, SHRI A.—Contd.**

- Promotion of use of fertilizer under Fourth Plan period. (XXXVIII—26-3-70), 100-102.
- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Proposal for Indo-Ceylonese power Grid. (XXXVII—4-3-70), 128.
- Propriety of State Lotteries. (XXXVII—13-3-70), 7.
- Railway Accidents. (XXXVII—10-3-70), 50-51.
- Reinstatement of P & T. Employees who participated in September, 1968 strike. (XXXVI—26-2-70), 24.
- Removal of Regional Imbalances. (XXXVI—24-2-70), 236-38.
- Renaming express trains. (XXXVII—17-3-70), 100.
- Resettlement of Repatriates from Burma in Tamil Nadu. (XXXVI—26-2-70), 169-70.
- Revision of pay scales of the staff of Hospitals and Nursing Homes in Delhi. (XXXVII—9-3-70), 413.
- Rules and regulations for giving contracts for loading and unloading of goods and parcels. (XLI—19-5-70), 173.
- Rules for retirement of permanent way inspector. (XLI—19-5-70), 175-76.
- Sarkar Committee's report on cow slaughter. (XXXVII—12-3-70), 27-28.
- Sarkar Committee Report on working of Council of Scientific and Industrial Research. (XXXVII—9-3-70), 52.
- Scheduled Caste and Scheduled Tribe Policemen suspended in 1967 Police Agitation in Delhi. (XXXVIII—24-3-70), 232-33.
- Seizure of antiques from smugglers on Delhi-U.P. border. (XXXVIII—3-4-70), 74.
- Setting up of fertilizer plant by Birlas in Goa vis-a-vis Dutt Committee recommendations. (XXXVI—23-2-70), 89-90.
- Shifting of Barrel plant from Sewri to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 30-31.
- Shifting of Directorate of Chashew Development from Calicut to Ernakulam. (XL—20-4-70), 144.
- Shifting of policy decision from local Bank heads. (XXXVI—2-3-70), 194-95.

## SRIDHARAN, SHRI A.—Contd.

- Steps to prevent Hijacking of I. A. C. and Air India Planes. (XL—1-5-70), 37.
- Stoppage of West Coast Express at Badagara. (XL—28-4-70), 138.
- Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.
- Study of Isolation or blood Cancer by lectro-microscope Experiments. (XXXVII—9-3-70), 262.
- Supply of Tank-Wagons to Oil Companies. (XXXIX—14-4-70), 44.
- Tax on agricultural land. (XXXVII—16-3-70), 117.
- Through Compartment from Mangalore to Bombay in West Coast Express. (XL—28-4-70), 117.
- Time limit for handing over/taking over charge by permanent way inspectors on the railways. (XLI—19-5-70), 175.
- Transferring of Additional funds to states. (XXXVI—2-3-70), 195-96.
- Uneconomic Railway lines. (XXXVI—24-2-70), 128-32.
- Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 28-29.
- Valuable belonging to the Begum of Rampur. (XXXVIII—30-3-70), 86.
- Valuables belonging to the Nawab Rampur. (XXXVIII—30-3-70), 89.
- West Coast Railway line. (XXXVI—24-2-70), 235-36.

*Debates*

- Appointment of Parliamentary Commission to examine election expenses. (H.A.H.). (XXXVII—13-3-70), 364.
- Foreign Aid (Maintenance of Account) Bill: by Shri Kanwar Lal Gupta. Consid. (XXXVII—13-3-70), 331-33.
- General Budget, 1970-71—General Discussion: (XXXVII—16-3-70), 331-35.
- Manufacture of Atom Bomb by India. (H.A.H. Dis.). (XXXVII—11-3-70), 326-27.
- Reported instruction by Central Government to Mysore Government to stop work at Cauvery Basin. (C.A.). (XXXVII—10-3-71), 227-29.

## SUBRAVELU, SHRI :

- Situation arising out of recent Communal Disturbances in the Country. (Dis.). (XLI—14-5-70), 318-22.

## SUDARSANAM, SHRI M :

- Execution of lease deeds in respect of Chatta Lal Mian Scheme, Dev Nagar, Karol Bagh, New Delhi. (XLI—11-5-70), 223-24.
- Shifting of Cremation Ground in Naraina, Delhi. (XXXIX—20-4-70), 123.

*Debates*

- D. G. 1970-71:
- Min. of Foreign Trade. (XXXIX—9-4-70), 298-302.
- Finance Bill, 1970. Consid. (XLI—5-7-70), 209-13.

## SUNDAR LAL, SHRI J :

- Admission to colleges of Delhi University and Jamaia Milia Islamia. (XXXVII—13-3-70), 93-94.
- Advance annual increments to employee doing Hindi work. (XLI—11-5-70), 101-02.
- Conversion of posts of Hindi Assistants to Hindi Translators. (XL—1-5-70), 134-36.
- Demand for more Administrative and financial powers for Centrally administered areas. (XXXVII—9-3-70), 178.
- Insult to National Flag by students of Regional Engineering College, Srinagar. (XXXVII—9-3-70), 179.
- Premature retirement of Government employees. (XXXVIII—3-4-70), 138-39.
- Surrender by underground Nagas. (XXXIX—8-4-70), 77-78.

## SUPAKAR, SHRI SRADHAKAR :

- Abolition of 'P' Form. (XXXVIII—30-3-70), 90.
- Abolition of Privy Purses. (XXXVI—27-2-70), 134-35.
- Abolition of wheat Zones and other recommendations of Chief Ministers. (XXXIX—16-4-70), 22-28.
- Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 17.
- Agreement between West German Firm and Hindustan Machine Tools Ltd. (XXXVII—10-3-70), 16-17.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63. (XXXVII—25-3-70), 38.

## SUPAKAR, SHRI SRADHAKAR.—Contd.

- Annual rent paid for accommodation for Central Government Offices. (XLI—11-5-70), 130-31.
- Annual rent paid for accommodation occupied by the public sector under takings. (XLI—11-5-70), 130-31.
- Appointment of Boundary Commission for Punjab and Haryana. (XXXVI—27-2-70), 132-33.
- Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 2.
- Books translated under Joint Indo-Soviet transaction programme. (XLI—8-5-70), 69.
- Buffer Stock of foodgrains. (XXXVI—26-2-70), 135.
- Cargo Berth at Paradeep Port. (XXXVII—13-3-70), 148.
- Ceiling on Urban Property. (XXXVIII—30-3-70), 27.
- Core books programme. (XLI—8-5-70), 26.
- Decreases in L. I. C. Premium Rates. (XXXVI—23-2-70), 99-100.
- Earthquake in Gujarat. (XXXIX—17-4-70), 55.
- Election symbol of Congress Party (XXXVI—24-2-70), 186.
- Expansion of Indian Shipping. (XXXIX—10-4-70), 14.
- Expenditure on bank nationalisation case in Supreme Court. (XXXVII—16-3-70), 36-37.
- Export/Import of Aluminium Ingots. (XL—22-4-70), 12.
- Export of Jute to European Economic Community. (XXXVII—4-3-70), 24.
- Export of Steel. (XXXVII—17-3-70), 31.
- Expressway from Daitari Mines to Paradeep Port. (XXXVI—27-2-70), 3.
- Fall in production of cotton due to non-availability of cotton seeds. (XL—30-4-70), 12-13.
- Finalisation of Fourth Five Year Plan. (XXXVI—25-2-70), 28-29.
- Flue Epidemic. (XXXVI—23-2-70), 215-16.
- Foodgrains and other agricultural Commodities to be imported under PL-480. (XXXVI—26-2-70), 134-35.
- Gold Deposits Found in Raipur District of Madhya Pradesh. (XXXIX—20-4-70), 122.

## SUPAKAR, SHRI SRADHAKAR.—Contd.

- Helicopter Mail service between Punjab and Himachal Pradesh. (XXXVII—12-3-70), 61-62.
- Impact of increase in prices of Steel. (XXXVI—24-2-70), 78-79.
- Impact of increase in prices of Steel on consumer goods. (XXXVI—24-2-70), 79-80.
- Increase in Salaries of Judges of Supreme Court and High Courts and Reaction of State Government. (XL—24-4-70), 2.
- Indo-Ceylon Railway Co-ordinations Committee. (XXXVIII—31-3-70), 11.
- Inquiry into accounts of Bharat Krishak Samaj. (XXXIX—14-4-70), 3-4.
- Inquiry into missing of Documents from Central Scientific Instruments Organisation, Chandigarh. (XXXVI—27-2-70), 129-30.
- Internal Resources for Fourth Plan. (XXXVII—4-3-70), 77.
- Introduction of Dry Farming Scheme. (XXVII—3-4-70), 102-03.
- Labour problem in Farakka Barrge Project. (XXXVI—25-2-70), 75-76.
- Landless Unemployed. (XL—23-4-70), 11.
- 'Lead Bank' scheme. (XLI—18-5-70), 8.
- Loss of life and property in disturbances over Chandigarh, issues. (XXXVI—27-2-70), 36.
- Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.
- Nationalisation of Sugar Industry. (XXXVI—26-2-70), 32-33.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 10.
- New residence for Prime Minister. (XXXVI—23-2-70), 119.
- Opposition to automation on Railways. (XLI—19-5-70), 7.
- Pattern of foreign trade with South East Asian countries. (XLI—20-5-70), 19-20.
- Pending applications for issue of licences for setting up Industries in Orissa. (XXXVIII—31-3-70), 77.
- Production, procurement and Import of foodgrains. (XXXVII—5-3-70), 40-41
- Proposal by Cement Corporation of India for setting up Cement Factories (XLI—12-5-70), 26.

## MUPAKAR, S.—Contd.

- Proposals by Committee for improvement of Railway lines. (XXXVI—24-2-70), 117-18.
- Proposal for Indo-Ceylonese power Grid. (XXXVII—4-3-70), 128.
- Propriety of State Lotteries. (XXXVII—13-3-70), 6.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Purchase of Wagon by Iran. (XXXVII—18-3-70), 85-86.
- Recovery of Arms and Ammunition in West Bengal. (XXXIX—17-4-70), 30.
- Reduction in prices of Crude Oil and Petroleum Products. (XXXVI—23-2-70), 49.
- Report of election commission re. midterm elections. (XLI—5-5-70), 49.
- Reported libellous attack on India in a North Vientam publication. (XXXVI—25-2-70), 10.
- Resumption of U. S. Military Aid to Pakistan. (XXXVII—4-3-70), 50.
- Revenue from commercial broadcasts over different radio stations. (XXXVIII—26-3-70), 162.
- Rise in price of Steel. (XXXVI—24-2-70), 14-15.
- Rocket Launching at Thumba. (XL—29-4-70), 117.
- Sarkar Committee Report on working of Council of Scientific and Industrial Research. (XXXVII—9-3-70), 52.
- Scheme to provide financial aid and Training to Unemployed Engineers/Technicians. (XXXVI—27-2-70), 66-68.
- Setting up of Coal based fertilizer Plants at Talcher in Orissa and other parts of the Country. (XXXVI—2-3-70), 41-42.
- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Site for Capital of Haryana. (XXXVI—27-2-70), 133.
- Sugar zones in the country. (XXXVIII—26-3-70), 59.
- Suggestions regarding fixing a ceiling on Urban property. (XL—27-4-70), 23.
- Telephone Service in Express/Mail Trains. (XXXIX—14-4-70), 139.
- Trade talks with Yugoslav Trade Minister. (XXXVIII—1-4-70), 16.

## SUPAKAR, S.—Contd.

Unauthorised Railway Stations on Ranaght Lalgola Section (Eastern Railway). (XXXVI—9-3-70), 93.

Uneconomic Railway lines. (XXXVI—14-2-70), 128-32.

*Debates*

Annual Reports of University Grants Commission (M). (XLI—11-5-70), 228-29.

D. G. 1970-71:

Min. E. A. (XXXIX—7-4-70), 226.

Min. Irrigation and Power. (XXXIX—8-4-70), 263-64.

D.G. (Railways) 1970-71. (XXXVIII—25-3-70), 456-59.

D.S.G. (General) 1969-70. (XXXVIII—25-3-70), 207-09.

Manufacture of Atom Bom. by India. (H.A.H. Dis.). (XXXVII—11-3-70), 326.

Press Council (Amendment) Bill: Consid. as passed by R. S. (XXXVIII—30-3-70), 390-94.

Reports of University Grants Commission (M) (XLI—13-5-70), 269-72.

Reported Mis-appropriation of money at the London Branch of the Central Bank of India. (C.A.). (XLI—19-5-70), 202-03.

Requisitioning and Acquisition of Immoveable Property (Amendment) Bill: Consid. (XXXVI—23-2-70), 279-81.

Union duties of Excise (Distribution) Amendment Bill: Consid. (XXXVI—24-2-70), 293-96.

University Grants Commission (Amendment) Bill. Consid. as passed by R.S. (XLI—11-5-70), 328, 329. (XLI—13-5-70), 269-72.

Visit by West German Delegation of Businessmen and Financiers. (H.A.H. Dis.). (XXXIX—10-4-70), 349.

## SURAJ BHAN, SHRI :

Abolition of 'P' Form. (XXXVIII—30-3-70), 90.

Admission of students to Delhi colleges (XLI—15-5-70), 120-21.

Advance increments to steam drivers trained as diesel drivers. (XXXIX—7-4-70), 178-79.

Age concession to candidates belonging to Scheduled Castes/Scheduled Tribes. (XXXVIII—3-4-70), 44-45.

SURAJ BHAN, SHRI—*Contd.*

- Agreement made by G. E. D. B. with Russia. (XLI—19-5-70), 89-90
- Alleged destruction of documents connected with Elyperumal Committee. (XXXIX—4-4-70), 133.
- Alleged rape of a Harijan Girl of Danapur (Patna). (XXXIX—17-4-70), 173-74.
- Alleged setting fire to a Jhuggi By Police near Safdarjang Railway Station New Delhi. (XXXVIII—24-3-70), 214-51.
- Allotment of scooters and cars to members of Delhi Municipal Corporation. (XLI—19-5-70), 158-59.
- Allotment of two bungalows to Shri V. K. Krishna Menon. (XL—27-4-71), 155-56.
- Amount recovered as Rent and Sale proceeds of Plots for Settlers in Nilokheri colony in Haryana. (XXXVIII—2-4-70), 151-52.
- Analysis of samples received for Chemical Examination in the Central Revenue Control Laboratory. (XL—27-4-70), 42-43.
- Appointment of Scheduled Caste Candidates by Central Bank of India, New Delhi. (XL—27-4-70), 181-82.
- Appointment of Scheduled Castes in State Bank of India. (XL—27-4-70), 179-80.
- Arrears of payment due from Sugar Mills taken over by Government. (XLI—14-5-70), 49-52.
- Art silk power looms in Amritsar working at low capacity. (XLI—13-5-70), 99.
- Assistance to farmers due to damage to crops by hailstorm (XXXIX—16-4-70), 60.
- C. B. I. inquiry against Firms. (XLI—12-5-70), 109-10.
- Cases pending before High courts and Supreme Court. (XL—1-5-70), 85-87.
- Change in recruitment rules of J. C. B. (XLI—13-5-70), 129.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister. (XXXVII—13-3-70), 133-34.
- Committee to remove shortage of white printing paper. (XLI—5-5-70), 90-91.
- Comparative prices of commodities manufactured by Foreign Companies in India. (XXXVII—24-3-70), 257-58.

SURAJ BHAN, SHRI—*Contd.*

- Confirmation of Civilian employees of Ordnance Transit Group, Pathankot. (XXXVII—11-3-70), 166-67.
- Construction of big bungalows for Ministers, High Court Judges and senior officers. (XLI—11-5-70), 13-15.
- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.
- Consumer Industries. (XXXVII—17-3-70), 29-30.
- Cost effectiveness of family planning (XLI—18-5-70), 27.
- Criticism of Industrial Licensing Policy by an Executive Councillor of Delhi. (XL—28-4-70), 43.
- Demand for declaration of Birthday of Guru Ravidas Ji as gazetted holiday. (XL—24-4-70), 111.
- Department of Chinese study in Delhi University. (XXXVIII—24-3-70), 148-50.
- Development of a New Aircraft by Hindustan Aeronautics, Ltd. (XXXIX—8-4-70), 39-40.
- Discrimination against Scheduled Caste employees of Central Tractor Organisation. (XXXVIII—2-4-70), 169-70.
- Discrimination in promotions of officers of sections in J. C. B. (XLI—13-5-70), 139.
- Dry port in Delhi. (XLI—13-5-70), 90.
- Elections to Delhi Municipal Corporation (XLI—15-5-70), 21-23.
- Employment of cooks for rifle company commanders of 18th Punjab regiment. (XXXVII—11-3-70), 161.
- Enquiries pending before C. B. I. (XL—24-4-70), 49.
- Essential qualification for the post of coding assistants in the office of the C. C. I. & E. (XL—29-4-70), 129.
- Examination of samples in Central Revenue Control Laboratory. (XL—27-4-70), 178-79.
- Expenditure incurred on advertisement by firms. (XLI—19-5-70), 22-31.
- Expenditure incurred on performance of inauguration ceremony of off-shore drilling in Gulf of Cambay. (XLI—18-5-70), 90.
- Expenditure on Nilokheri Colony in Haryana and assistance to Refugees to earn livelihood. (XXXVIII—2-4-70), 150-51.



## SURAJ BHAN, SHRI—Contd.

- Export of Fish. (XXXVIII—2-4-70), 75-77.
- Fall in production of industries in West Bengal. (XL—21-4-70), 41-42.
- Financial help to Dr. Abid Hussain of Jamia Millia for publishing Magazine (XL—1-5-70), 80-82.
- Follow-up action on Dutt Committee report on Industrial Licensing Policy. (XL—28-4-70), 105.
- Foreign Bank Account of Prime Minister and other Ministers. (XXXIX—20-4-70), 88-89.
- Foreign grants received for social science and humanities research. (XLI—8-5-70), 33.
- Foreign tours by Chairman, Atomic Energy Commission. (XLI—20-5-70), 87-88.
- Giving of Advertisements by Air India through a Foreign Agency. (XXXVII—24-3-70), 46-47.
- Government advertisements through foreign firms. (XXXVIII—26-3-70), 195-96.
- Grant of release leave to reservists called for active service during 1965 Conflict. (XXXVII—18-3-70), 76-77.
- Guerrilla Training Camps in West Bengal. (XXIX—17-4-70), 49.
- Hospitality Officers received by Officers of Finance Ministry from abroad for their sons. (XXXIX—6-4-70), 21.
- Hunger strike by civilian employees of Ordnance transit Group, Pathankot (XXXVII—11-3-70), 167-68.
- Illegal occupation of land in West Bengal and steps to restore land to legal owners. (XLI—7-5-70), 37-38.
- Impact of demand or arrears of taxes from the film Industry. (XLI—18-5-70), 127.
- Import/Export by Private Concerns. (XLI—20-5-70), 87.
- Import substitution programme. (XXXVIII—31-3-70), 24.
- Indian delegation to conference of Parliamentarians in U. A. R. (XXXVII—11-3-70), 74-75.
- Insistence of Foreign Collaborators for Foreign Consultancy Service. (XXXIX—14-4-70), 86.
- Issue of Licences to big Industrial Houses (XXXIX—7-4-70), 82-84.
- Laying of copies of letters re. Alyaperumal Committee. (XLI—5-5-70), 68-69.

## SURAJ BHAN, SHRI—Contd.

- Manufacture of missiles. (XLI—6-5-70), 107.
- Meeting of heads of Indian Missions in African countries. (XXXVIII—25-3-70), 20.
- Modi Spinning and Weaving Co. Ltd. (XXXVII—10-3-70), 1-11.
- Money drawn by 18 Panjab Regiment for payment to Porters. (XXXVI—25-2-70), 152.
- Murder of a Harijan boy in Meerut District. (XXXIX—10-4-70), 159.
- Non-publishing of issue of Rum in the daily routine order of 18 Punjab Regiment. (XXXVIII—25-3-70), 166-67.
- Opening of Public Call Office at Bhaptaihai (Bihar). (XL—23-4-70), 126-27.
- Paid rests to Casual Labour Employed in Delhi area (Northern Railway). (XXXIX—14-4-70), 134.
- Payment of Income Tax by Shaikh Abdullah, Afzal Beg and Shrimati Sheikh Abdullah. (XXXIX—6-4-70), 99-100.
- Pilferage of Medicine in C. G. H. Scheme. (XLI—18-5-70), 174.
- Posts reserved for Scheduled Castes and Scheduled Tribes in United Commercial Bank, Janpath, New Delhi. (XL—27-4-70), 180-81.
- Production of telephone equipment to meet the Demand of Telephone connections. (XXXIX—16-4-70), 60.
- Profits in Industries. (XLI—12-5-70), 1-94.
- Promotions in engineering departments (XXXVIII—3-4-70), 167-68.
- Promotions in joint cipher bureau. (XLI—13-5-70), 47.
- Promotion of Scheduled Caste and Scheduled Tribe Employees of P. & T. Department to Class II posts. (XXXVIII—2-4-70), 170-71.
- Purge in Chinese Army. (XL—29-4-70), 92-93.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 7-24.
- Railway land given on lease near Jagadhri (Northern Railway). (XLI—5-5-70), 139-40.
- Raising of Battalion fund of 18 Punjab Regiment. (XXXVI—25-2-70), 152-53.
- Rationalisation of pay scales of Central and State Governments. (XXXVIII—3-4-70), 59.

SURAJ BHAN, SHRI—*Contd.*

- Recruitment of L. D. Cs. by Department of Economic Affairs, Ministry of Finance. (XL—4-5-70), 232.
- Recruitment of S. C. and S. T. Candidates as Supervisors Grade II. (XXXVI—2-2-70), 153.
- Recruitment of Scheduled Caste/Tribe Candidates as female telephone Operators in Delhi. (XXVIII—2-4-70), 162-63.
- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Refixation of seniortiy of Class I and Class II Officers of Central Water and Power Commission. (XL—29-4-70), 173-74.
- Reform in Muslim Personnel Law. (XLI—5-5-70), 11-17.
- Rehabilitation of Refugees from Bengal (XL—23-4-70), 172-73.
- Rehabilitation of Released Emergency Commissioned Officers. (XXXVII—18-3-70), 104-06.
- Relaxation of age limit for Engineering Services Examinations. (XXXVIII—31-3-70), 50.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 5-18. j
- Report of Commissioner for Scheduled Castes and Scheduled Tribes. (XL—21-4-70), 172.
- Report of tariff commission on pricing of viscose filament yarn. (XLI—13-5-70), 99.
- Reported Help offered by U. S. S. R., Ambassador to Kerala Government. (XL—29-4-70), 67-68.
- Representation from the residents of Panchakuian Road regarding regularisation of structures in New Delhi. (XXXVII—16-3-70), 139-40. j
- Rules for registration of Medical Practitioners. (XXXIX—20-4-70), 135-36.
- Scheme for manufacture of meth oksiclore by a Kanpur firm. (XLI—19-5-70), 162.
- Selection of Scheduled Caste and Scheduled Tribes candidates to postal supdt. serivce class II. (XXXIX—16-4-70), 47.
- Senior Investigators appointed in Statistical Department of Central Statistical Organisation. (XL—22-4-70), 211.
- Senioity of diesel staff and their appointment at Tughlakabad Shed (Northern Railway). (XXXIX—7-4-70), 179.

SURAJ BHAN, SHRI—*Concl'd.*

- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 1-12.
- Show cause notices served on employees of Ordnance Transit Group, Pathankot. (XXXVIII—11-3-70), 168-69.
- Silver Trophy presented by M/s Tilak Sons to the Officer Commanding 18 Punjab Regiment. (XXXVII—18-3-70), 86-87.
- Special attractions for foreign tourists in Delhi. (XLI—3-5-70), 106.
- Surpluswater of Ravi river. (XLI—13-5-70), 134.
- Talks between Chief Minister, Nagaland and Naga Leaders, (XL—22-4-70), 89.
- Training of officials of office of Chief Controller of Imports and Exports in Foreign Countries. (XL—29-4-79), 131-32.
- Training to steam Fireman Grade 'B' as Driver Assistant Diesel. (XXXIX—7-4-70), 177-78.
- Transfer of staff in office of Chief Controller of Imports and Exports. (XL—29-4-70), 149-50.
- Transfer of staff of accounts department of Central Railway to South Central Railway. (XLI—5-5-70), 136.
- Unauthorised residence of Families of Air Force Officers and Staff in Air Field Area in Assam. (XXXVII—18-3-70), 192.
- Use of C. R. P. and B. S. F. for suppression of Naxalities. (XL—1-5-70), 21-32.
- Use of Nuclear Explosives for Extracting copper. (XXXIX—8-4-70), 100.
- Utilisation of profits earned from Unit Canteen Store Department (India) for welfare of troops. (XXXVIII—25-3-70), 166.
- Withholding of applications of Scheduled Castes/Scheduled Tribes employees in C. B. I. for higher jobs in other departments. (XXXVII—13-3-70), 198-200.
- Debatals*
- Constitution (Amendment) Bill, 1970 (Amendment of articles 330 and 332. (XXXVI—27-2-70), 261-62.
- D. G. (Railways), 1970-71: (XXXVIII—28-3-70), 92-95.
- D. S. G. (Railways), 1969-70 : (XXXV—III—28-3-70), 164.
- Report of Commissioner for S. C. & S.T. and Report of Committee on Untouchability. (XLI—20-5-70), 262-70.

**SURENDRA PAL SINGH, SHRI :**

- Closure of Indian Business in Kenya (H. A. H. Dis.) (XXXVII—16-3-70), 363-70.
- D. G. 1970-71. (Min. E. A. (XXXIX—7-4-70), 297-309.
- India's reported offer to help Afghanistan in building a highway through Iran providing an outlet to Arabian Sea (C.A.). (XXXIX—6-4-70), 217-22.
- Outcome of recent meeting of non-aligned countries at Dar-e. Salam (C.A.) (XL—22-4-70), 214-16.
- Reported desecration of Hindu and Sikh Shrines in Pakistan. (C.A.) (XXXVIII—9-3-70), 444-57.
- Reported in flux of minorities from East Pakistan to India. (C.A.) (XLI—7-5-70), 173-84.
- Reported Libelous Attack on India in a North Vietnam Publication. (H.A.M.) Dis. (XL—1-5-70), 334-39.
- Reported plan of U. S. A. to sell tanks to Pakistan. (C.A.) (XXXVIII—3-4-70), 209-18.
- Rhodesian Government declaring Rhodesia a Republic. (C.A.) (XXXVII—12-3-70), 231, 249-63.
- U. S. A. National Arms Policy towards Pakistan. (H. A. H. Dis.) (XL—24-4-70), 306-12.

**SURYANARAYANA, SHRI K :**

- Alleged irregularities in Delhi Cooperative Tea House Limited. (XLI—7-5-70), 25.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 19.
- Loss sustained by Delhi Consumer Co-operative Wholesale Store. (XL—30-4-70), 7.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-5-70), 15-16.
- Opposition to Agriculture Wealth Tax by Punjab and other State Governments. (XXXIX—13-4-70), 24.
- Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 17.

*Debates*

D. G., 1970-71:

**SURYANARAYANA, SHRI K.—Contd.**

- Min. F. A. & C. D. (XL—30-4-70), 268-72.
- Min. Irrigation and Power. (XXXIX—8-4-70), 289-92.
- Finance Bill, 1970: Consid. Cl. (XLI—6-5-70), 185.
- Telengana Problem. (Dis.) (XLI—18-5-70), 317-21.

**SWARAN SING, SHRI :**

- Aircrash of Chief Test Pilot of Hindustan Aeronautics. (Dis.) (XLI—12-5-70), 289-300.
- D.G. 1970-71: Min. Defence. (XL—28-4-70), 275-303.
- Exchange of Protocol on the expansion of Bokaro Steel Plant. (St.) (XXXVI—24-2-70), 253-54.
- Indian Soldiers (Litigation) Amendment Bill Consid. (XLI—19-5-70), 221-23. Consid. cl. (XLI—19-5-70), 230-33. Motion to pass. (XLI—19-5-70), 233.
- Manufacture of Atom Bomb by India. (H.A.H. Dis.) (XXXVII—11-3-70), 327-40.
- Reported decision of U. S. S. R. to supply tanks to Pakistan (C.A.) (XXXIX—8-4-70), 174-84.
- Reported launching of earth Satellite by China and its implications in respect of India's security. (C.A.) (XL—28-4-70), 167-90.
- Reported Pakistan build up on West Bengal border. (C.A.) (XXXIX—7-4-70), 182-90.
- Reported Statement of Minister of Defence re: Resettlement of ex-servicemen (C.A.) (XL—21-4-70), 192-202.

**T****TAPURIAH, SHRI S. K. :**

- Abolition of Export Duty on Jute Manufactures. (XL—29-4-70), 94.
- Abolition of Octroi duty. (XXXVII—16-3-70), 159-60.
- Acceleration of the pace of rural electrification. (XXXVIII—1-4-70), 130.
- Accord on Birla House. (XXXIX—10-4-70), 31.
- Action against Co-operative Societies. (XXXVII—5-3-70), 86-87.
- Advance approval of Government for booking export orders of Steel Bars, Structural and Rods. (XL—22-4-70) 36.

## TAPURIAH, SHRI S. K.—Contd.

- Alleged delay in supply of Machinery by U.S.S.R. for Anti-Biotics Factory, Rishikesh. (XXXVI—2-3-70), 97-98.
- All India farmers fair and agro-industrial exhibition at Rudrapur (UP). (XXXVIII—26-3-70), 161-62.
- Army firing Range at Tughlakabad. (XL—22-4-70), 105.
- Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.
- Auction of Cars by the State Trading Corporation. (XLI—6-5-70), 86.
- Auction of Liquor Shops in Delhi. (XL—27-4-70), 88-89.
- Ban on Slaughter of Milch Cow. (XXXVI—26-2-70), 201-02.
- Barauni Refinery. (XXXVI—2-3-70), 32-33.
- Budget demands of Regional Research Laboratory, Hyderabad. (XLI—15-5-70), 122-23.
- Cancellation of requisitions by Ministries for recruitment through UPSC. (XLI—8-5-70), 77.
- Cancer Centre in Delhi. (XL—4-5-70), 39-40.
- Central Industrial Security Force. (XXXVI—27-2-70), 136-37.
- Chief Electoral Officers' Conference held in Bombay in July, 1970. (XXXVI—24-2-70), 62-63.
- Closure of foreign cultural Centres in India. (XXXVII—4-3-70), 31.
- Code of discipline for Trade Union Leadership. (XLI—14-5-70), 53.
- Collection of Parking fee at some Airports by India Tourism Development Corporation. (XXXVII—13-3-70), 110-11.
- Competition from Japan in the exports of Handicrafts. (XXXVIII—25-3-70), 47-49.
- Concern by F. I. C. C. I. on increasing Unemployment. (XXXVI—26-2-70), 137-38.
- DESU Transformers stolen from rural areas, Delhi. (XXXVIII—25-3-70), 72.
- Deadlock between India and Yugoslavia over the purchase of Tankers. (XXXVII—18-3-70), 4.
- Decrease in India's Foreign Trade. (XXXVI—25-2-70), 86.

## TAPURIAH, SHRI S. K.—Contd.

- Demand for Tractors. (XXXVI—3-3-70), 127-29.
- Demands of AIR Staff Artists. (XXXVII—5-3-70), 140.
- Demonstration by Workers of the Hindustan Housing Factory, New Delhi. (XL—27-4-70), 125.
- Deployment of C. R. P. and B. S. F. in State. (XXXVII—13-3-70), 12-26.
- Development of Fishing Industry through Co-operatives. (XXXVI—26-2-70), 203-04.
- Development of indigenous production of Military Hardware by pooling available resources. (XLI—6-5-70), 9-13.
- Development of Ports in Gujarat. (XXXVII—9-3-70), 153.
- Direct dialling system with foreign countries. (XXXVII—5-3-70), 167.
- Direct Negotiations for imports/exports by State Governments. (XXXVII—18-3-70), 75.
- Disappearance of Soviet Embassy official in New Delhi. (XXXVII—4-3-70), 43-44.
- Distribution of Imported Cotton and Staple Fibre. (XXXIX—8-4-70), 101-02.
- Drain of Historical records from India (XXXVIII—3-4-70), 203.
- Economic relations with Israel. (XLI—13-5-70), 44.
- Educated Unemployed. (XL—30-4-70), 82-83.
- Electrification of Howrah-Delhi Trunk Route. (XXXVI—24-2-70), 43-44.
- Employment of released Emergency Commissioned Officers through Employment Exchanges. (XXXVII—5-3-70), 174-75.
- Enrolment as a Voter in more than one State. (XXXVII—17-3-70), 31-32.
- Establishment of New Ground Stations to be used as Links with Communication Satellites. (XXXIX—9-4-70), 27-29.
- Expansion of indigenous aircraft manufacturing capacity of India. (XLI—13-5-70), 155.
- Expenditure by I. A. C. on Hotel-Bills for crew in Metropolitan Cities. (XXXVIII—24-3-70), 151-52.
- Experiments on Herbs. (XXXVIII—30-3-70), 130.

TAPURIAH, SHRI S. K.—*Contd.*

- Export of Coaches to Taiwan. (XLI—20-5-70), 84.
- Export of Sports Goods. (XL—29-4-70), 37.
- Export of Steel. (XL—28-4-70), 10.
- Extension of field of activity of LIC to Group Insurance. (XXXIX—13-4-70), 124.
- Fall in production of cotton due to non-availability of cotton seeds. (XL—30-4-70), 8-15.
- Finalisation of confiscation proceedings of seized vehicles. (XLI—11-5-70), 50-51.
- Firing in Ordnance Factory, Shakurbasti (Delhi). (XL—29-4-70) 102-03.
- Foreign Banks in India. (XXXVI—2-3-70), 16.
- Goods train loaded with fodder gutted near Jhansi. (XLI—19-5-70), 104-05.
- Government policy on trading in antiques. (XLI—8-5-70), 36.
- Help from India for Restoration of Lawrence of Arabia Railway Line. (XXXVII—10-3-70), 41.
- High Prices of Drugs. (XXXIX—20-4-70), 44-45.
- Impact of demand for arrears of taxes from the film industry. (XLI—18-5-70), 127.
- Impact of fiscal measures on Small Scale Industries. (XLI—18-5-70), 103.
- Import of Computers and Machines by International Business Machines. (XL—28-4-70), 45.
- Import of raw materials for cable and wire industry. (XLI—20-5-70), 43-44.
- Improvement and modernisation of facilities at major ports. (XLI—15-5-70), 23-28.
- Increase in Adulteration of Food. (XLI—18-5-70), 114.
- Increase in Milk supply to Delhi. (XXXVII—5-3-70), 192-86.
- Indian delegation to conference of Parliamentarians in UAR. (XXXVII—11-3-70), 74-75.
- Indian National Mine Workers Federation request for implementation of Coal Wage Board recommendations. (XLI—14-5-70), 123-24.
- Indian refusal to witness release of American Ship in Cambodia. (XL—29-4-70), 93.

TAPURIAH, SHRI S. K.—*Contd.*

- Indian subscription towards International Telecommunication Union. (XXVIII—2-4-70), 39-41.
- Installation of computers in Army. (XXXVII—4-3-70), 105-06.
- Irregularities in Accounts of DMS. (XLI—14-5-70), 117-19.
- Israeli or other foreign offer of help to bring desert and arid land under cultivation. (XXXIX—16-4-70), 85.
- Japanese offer of collaboration for intensive agriculture programme in Dandakaranya. (XXXVII—5-3-70), 47-49.
- Land acquired at R. K. Puram for allotment to M. Ps. (XLI—18-5-70), 113.
- Land for Dandakaranya Project from Madhya Pradesh. (XL—30-4-70), 90-91.
- Launching of communication satellite. (XLI—19-5-70), 31-37.
- Launching of pilot project for linking school education with Economic Development. (XLI—15-5-70), 123-24.
- Law relating to registration of firms. (XL—21-4-70), 33-34.
- Library of the National Archives of India. (XL—1-5-70), 113-14.
- Loan to Rajasthan for setting up a Tractor Factory. (XLI—14-5-70), 91.
- Losses to Public Sector Undertakings. (XXXVIII—30-3-70), 95.
- Lottery Scheme for providing Houses. (XXXVII—16-3-70), 25-27.
- Low crop yield due to low organic contents of soil. (XXXVII—12-3-70), 152-53.
- MPs memorandum to PM regarding relations with Taiwan. (XLI—13-5-70), 2.
- Malpractices in purchase order of Coal by DESU. (XLI—20-5-70), 108-09.
- Malpractices of Ration Shops in Delhi. (XXVIII—2-4-70), 120-21.
- Manufacture of foamed concrete. (XXXVIII—3-4-70), 97.
- Market in Singapore for Indian goods. (XXXVIII—1-4-70), 5.
- Measures for Prison Reforms. (XLI—12-5-70), 93.
- Muslim Regimental Organisations in Aligarh Muslim University. (XXXIX—17-4-70), 124-25.

## TAPURIAH, SHRI S. K.—Contd.

- Nature of U. S. Aid for development of Agriculture. (XL—23-4-70), 154.
- Pak War-postures against India on Easter Wing. (XXXVI—25-2-70), 161-62.
- Pakistani boats operating in Sunderban region of West Bengal. (XL—1-5-70), 36-37.
- Paucity of Funds for study of Tuberculosis Prevention. (XLI—18-5-70), 50.
- Port facilities at Calcutta for Nepalese Trade. (XXXIX—8-4-70), 100-01.
- Post offices in far flung villages. (XL—30-4-70), 92-94.
- Pricing policy of petroleum products. (XLI—11-5-70), 84.
- Production by Instruments Plant, Kota. (XXXIX—14-4-70), 50.
- Production of Jute. (XL—29-4-70), 161-62.
- Production of Steel. (XLI—12-5-70), 125-26.
- Publication and Preservation of rare manuscripts of literary, Artistic and Historical Value. (XXXVIII—24-3-70), 49-50.
- Pulp and paper mill in Nagaland. (XLI—19-5-70), 44.
- Purchase of sub-standard medicines for NDMC Dispensaries. (XXXVII—9-3-70), 351.
- Recommendations of committee on Child Welfare Programme. (XXXVIII—24-3-70), 256-57.
- Recommendations of Dutt Committee on Industrial Licencing. (XXXVIII—31-3-70), 60.
- Recommendations of Malaya Committee on Small Scale Industries. (XXXVIII—24-3-70), 369.
- Recovery of dues from employers to Employees Provident Fund Scheme. (XLI—7-5-70), 22-30.
- Re-employment of released Emergency Commissioned Officers in army. (XL—22-4-70), 108.
- Relaxation allowed by customs authorities for articles brought from Abroad. (XXXIX—6-4-70), 49.
- Renovation of Temples by UNESCO. (XXXVII—9-3-70), 159.
- Re-organisation of Oil and Natural Gas Commission. (XLI—18-5-70), 91.

## TAPURIAH, SHRI S. K.—Contd.

- Repair of Mosques in Ahmedabad damaged during communal disturbances. (XLI—12-5-70), 125.
- Report by delegation of Engineering Exports Promotion Council of Japan. (XLI—6-5-70), 76-77.
- Report by Kapur Commission on Bharat Sewak Samaj. (XXXVII—5-3-70), 93.
- Reported objection by Planning Commission to include Small Car Project in Fourth Plan. (XXXVI—3-3-70), 129.
- Representation from All India Manufacturers' Organisation re shortage of essential raw materials. (XL—21-4-70), 91.
- Resentment among passengers travelling in foreign Airlines. (XXXIX—10-4-70), 209.
- Reservation of items for small scale sector. (XXXVI—3-3-70), 8-10.
- Residential Plots to Citizens of Old Delhi. (XXXVIII—30-3-70), 130.
- Resumption of forward Trading in Shares. (XXXVI—2-3-70), 217-18.
- Review of Policy to permit Pakistani Pilgrims to visit India. (XXXVII—18-3-70), 15.
- Revolving fund of Rs. 225 crore for Housing scheme. (XXXVI—23-2-70), 79-80.
- Rise in price of paper. (XXXVIII—31-3-70), 13.
- Royalty on Panna Diamonds. (XXXIX—13-4-70), 124.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- STC to secure sub contracts for Indian firms for supplying engineering components to Europe. (XLI—13-5-70), 124.
- Sale and Servicing of DT-14 Tractors by U.S.S.R. (XXXVII—4-3-70), 38.
- Saving in expenditure on uniform of Staff of Post Offices by using mill cloth instead of Khadi cloth. (XL—30-4-70), 92.
- Schemes for promotion of tourism and development of wild life centres. (XXXVII—3-4-70), 40-41.
- Scrutiny of texts of speeches broadcast over AIR. (XXXVII—12-3-70), 151-52.
- Separate quota for Billets to Re-Rollers Exporters. (XXXVIII—24-3-70), 70.

TAPURIAH, SHRI S. K.—*Contd.*

- Setting up a Hydro-electric Project in N.E.F.A. (XXXVII—18-3-70), 143.
- Setting up of a Kendriya Vidyalaya in Gurgaon. (XL—1-5-70), 113.
- Setting up of an Institute for Foreign languages. (XLI—6-5-70), 86-87.
- Setting up of steel plants in South. (XXXVII—17-3-70), 70-71.
- Sheikh Mohd. Abdullah's letter to Pak President to permit persons to attend J. & I. people's convention. (XLI—15-5-70), 85-87.
- Shift in U.S. Policy towards Pakistan. (XXXVII—4-3-70), 106.
- Shifting of R.S.S. Building from Banaras Hindu University Campus. (XXXIX—17-4-70), 49-50.
- Sixteen bodies found near Sripur Colliery in Asansol (West Bengal). (XXXIX—10-4-70), 7.
- Small car project. (XXXVI—3-3-70), 197-99.
- Strike in Tea Warehouses. (XL—29-4-70), 31-35.
- Supply of Dal, Barelly and Gram to the army. (XLI—14-5-70), 32-46.
- Supply of fortified wheat flour; (XL—30-4-70), 91.
- Survey of Indian soil for production of imported cotton. (XXVIII—26-3-70), 114-15.
- Taking over of Private Tea Warehouses in Calcutta. (XL—23-4-70), 54-55.e
- Talks with Yugoslavia's foreign Minister on nonaligned meet. (XLI—6-5-70), 83-84.
- Tariff for Inter-State supply and sale of power. (XXXVI—25-2-70), 38-39.
- Tension over Assam-Nagaland Boundary in Sibsagar District. (XXXIX—10-4-70), 103.
- Trade with European Economic community. (XLI—6-5-70), 87-88.
- Traffic Agreement with Yugoslavia. (XXXVI—25-2-70), 86-87.
- Unauthorised Air-strip found in Bombay (XXXVII—9-3-70), 46.
- Unearthing of Black Money. (XXXIX—6-4-1970), 125.
- Union Minister's statement on the supreme courts' Judgement on Nationalisation of Banks. (XXXVII—11-3-70), 137-38.

TAPURIAH, SHRI S. K.—*Concl'd.*

- Untraced Pak Nationals entering India on visas. (XXXVIII—3-4-70), 105-06.
- Use of imported cars by Ministers. (XXXVI—25-2-70), 124.
- Use of proposed booking for cultural centre at Trivandrum by U.S.S.R. (XL—22-4-70), 107.
- Value of Indian Rupee. (XXXVIII—30-3-70), 131.
- Views of the Indian cotton development council about the price of cotton. (XLI—20-5-70), 83.
- Visits by Ministers Abroad. (XXXIX—6-4-1970), 125.
- West German proposal to collaborate in TV expansion in India. (XXXIX—16-4-70), 31.
- Debates*
- Attack on Shri Jyoti Basu (St). (XXXVIII—31-3-70), 281.
- B.O.H.  
(XL—1-5-70), 213.  
(XLI—15-5-70), 212-13.
- Bogus payment from Central Revenue<sup>s</sup> for transportation of fertilisers (C.A.). (XXXIX—13-1-1970), 219-21.
- Closure of Cultural and Information Centres of Foreign Countries (C.A.). (XXXVI—26-2-70), 231-34.
- D.G. 1970-71 :
- Min. of External Affairs. (XXXIX—8-4-1970), 243, 245, 256-57.
- Min. of Foreign Trade. (XXXIX—9-4-1970), 302-08. (XXXIX—10-4-70), 229-33.
- Essential Commodities (Amendment) Continuance Bill :
- Consid. as passed by R.S. (XXXVIII—31-3-70), 259-63.
- Essential Commodities (Amendment) Continuance Ordinance (Res.). (XXXVIII—31-3-70), 259-63.
- Reported Clash between State Armed Police and Security Staff of Durgapur Steel Plant (C.A.). (XL—27-1-1970), 238-39.
- Reported clash over forcible occupation of land in West Bengal (C.A.) (XLI—5-5-70), 167, 168-74.
- Reported Pakistan build up on West Bengal border (C.A.). (XXXIX—7-4-70), 183.
- Resumption of Forward Trading in Shares. (H.A.H. Dis.). (XLI—15-5-70), 309-11.

**TARODEKAR, SHRI V. B. :**

Finance Bill, 1970 :

Consid. (XLI—5-5-70), 219-24.

**THAKUR, SHRI GUNANAND :**

Allotment of quarters to the staff of the Hospitals in Delhi. (XXXVII—9-3-70), 411.

Conferment of National Awards on Republic Day. (XXXVIII—24-3-70), 231.

Construction of marginal embankment between the Kosi embankments. (XLI—20-5-70), 91-92.

Enquiry into Assets of Shri P. Govinda Menon, Union Law Minister. (XXXVII—4-3-70), 63-65.

Export of Napalese goods through India. (XXXVII—4-3-70), 13-18.

Landless unemployed. (XL—23-4-70), 18-19.

Law suit filed by a Guard of Saharsa for recovery of outstanding dues from Railways. (XLI—12-5-70), 131-32.

Loans to Societies of Fishermen by Nationalised Banks. (XLI—18-5-70), 52.

Propriety of State Lotteries. (XXXVII—13-3-70), 10.

Request by Bihar for construction of Dagmaara barrage on Kosi river, Bihar. (XLI—20-5-70), 92.

Retention of lien of permanent Central Government Employees transferred to other departments. (XL—24-4-70), 66.

Steps taken to improve telephone service in Saharsa, Banmankhi, Farbesganj and Khagiya. (XLI—14-5-70), 154-55.

Supply of winter uniforms to Gangmen under P.W.I., Saharsa (North Eastern Railway). (XLI—12-5-70), 132.

Valuables belonging to Begum of Rampur. (XLI—18-5-70), 227.

*Debates*

Ashoka and Thakur Paper Mills (Dis.) (XXXVII—10-3-1970), 345-49.

**B.O.H.**

(XL—1-5-70), 211-12, (XLI—15-5-70), 207-08.

Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970. Int. (XXXVI—27-2-70), 241.

**D.G., 1970-71.**

Min. F.A. & C.D. (XL—30-4-70), 303-07.

**THAKUR, SHRI GUNANAND—Contd.**

Election to the Bihar Legislative Council (C.A.). (XL—24-4-1970), 179-86.

Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St.). (XXXIX—7-4-70), 204.

Mithila University and Mithila Broadcasting Station (Dis). (XXXVII—10-3-1970), 345-49.

Re. Persons injured in Police Lathi Charge at Patel Chowk. (XXXIX—8-4-70), 187-88.

Railway Budget, 1970-71—General Discussion. (XXXVII—9-3-1970), 501-08.

Use of force by the police against certain MPs. and others near Patel Chowk, New Delhi (A.M.). (XXXIX—6-4-70), 311-12.

Western Kosi Canal (Dis). (XXXVII—10-3-1971), 345-49.

**THAKUR, SHRI P. R. :**

Admission to Central Schools, Delhi. (XLI—8-5-70), 143.

Admission to Central Schools in Delhi/ New Delhi. (XLI—15-5-70), 63-64.

Agricultural graduates. (XLI—7-5-70), 156-57.

Filling up of post of an Artist in National Museum, New Delhi. (XXXIX—17-4-70), 171-72.

Inter seniority of Government employees. (XLI—15-5-70), 190.

Introduction of correspondence courses in M.A. by Delhi University. (XLI—15-5-70), 62.

Letter to Prime Minister by ex-chairman of Committee on untouchability. (XLI—19-5-70), 154-55.

Medical graduates (XLI—18-5-70), 215.

Preventive Officers in Calcutta Customs House. (XXXIX—20-4-70), 192.

Preventive officers of customs House, Calcutta. (XLI—18-5-70), 209.

Public schools. (XLI—8-5-70), 143.

Recommendations made by the committee on untouchability regarding recruitment in armed forces. (XLI—20-5-70), 161.

**TIWARY, SHRI D. N. :**

Appointment of Directors in Heavy Engineering Corporation, Ranchi. (XXXIX—14-4-70), 19-22.

Closure of foreign cultural Centres in India. (XXXVII—4-3-70), 31-32.



**TIWARY, SHRI D. N.—Contd.**

Deployment of C.R.P. and B.S.F. in States. (XXXVII—13-3-70), 18.

Enquiry Committee on Haldia-Barauni Oil Pipe Line. (XXXVIII—1-4-70), 42.

Entry of police into educational institutions in West Bengal. (XLI—8-5-70), 17.

Export by Iron and Steel scrap Industry. (XXXVII—11-3-70), 7-8.

Export of Iron Scrap. (XLI—6-5-70), 22.

Maltreatment meted out to Indians residing in Trinidad. (XLI—20-5-70), 14.

Production of synthetic stones. (XLI—5-5-70), 19.

Responsibility in respect of utilisation of vacant lands in Delhi. (XL—4-5-70), 17.

Rise in price of Steel. (XXXVI—24-2-70), 13-14.

Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 12.

Utilisation of additional capacity created for Barauni Refinery. (XXXIX—14-4-70), 29-38.

*Debates*

Finance Bill, 1970 :

Consid. (XL—4-5-1970), 273-83.

Petroleum (Amendment) Bill :

Motion to pass, as amended. (XLI—7-5-70), 225-26.

Railway Budget, 1970-71—General Discussion. (XXXVII—5-3-70), 266-79.

Right to Property (Res). (XXXIX—17-4-70), 294. (XL—1-5-70), 290-93.

Role of Governors in the Recent Ministry-making in UP and Bihar. (Dis). (XXXVI—23-2-70), 316-20.

**TIWARY, SHRI K. N. :**

Bank set up by Messrs J. P. Mangharan & Co. in Gwalior. (XXXIX—20-4-70), 65-66.

Creation of Nadhubani as a separate postal division. (XLI—14-5-70), 31.

Export of Jute to European Economic Community. (XXXVII—4-3-70), 19.

Export of lac. (XLI—20-5-70), 24.

Faulty Telephone Bill submitted by Delhi Telephone District. (XXXVII—12-3-70), 21.

Hoisting of a Red Flag on Tezpur Court building in Assam. (XXXIX—17-7-70), 1-6.

**TIWARY, SHRI K. N.—Contd.**

Industrial Revolution in the country. (XL—28-4-70), 4.

'Lead Bank' scheme. (XLI—18-5-70), 8.

Production of Iron and Steel. (XXXVIII—24-3-70), 30.

Profits in Industries. (XLI—12-5-70), 6.

Recommendations of Sugar Inquiry Commission. (XL—23-4-70), 4.

Sugar Policy. (XXXVI—26-2-70), 7.

Trade delegation to Italy. (XXXVII—11-3-70), 3.

World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 25.

*Debates*

Communal Disturbances in Maharashtra (St.). (XLI—11-5-70), 257.

D.G. (Railways), 1970-71 : (XXXVIII—28-3-70), 89-92.

Special Marriage (Amendment) Bill :  
Consid. (XLI—20-5-1970), 248-49.

**TULA RAM, SHRI :**

Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 39.

**TYAGI, SHRI OM PRAKASH :**

AIR Broadcast from External Services Unit. (XL—23-4-70), 139-41.

Abolition of duty on cheap mill made cloth\* (XLI—20-5-70), 82.

Abrogation of article 370 of the Constitution. (XXXVIII—24-3-70), 109.

Accumulation of coal stocks due to shortage of rail wagons. (XL—21-4-70), 105-06.

Acreage of land under new seeds of wheat and rice and distribution of seeds to States. (XI—23-4-70), 142.

Activities of Pakistani nationals in Rourkela Steel plant. (XXXVII—17-3-70), 180-81.

Adoption of scientific research and technique for increasing production of coarse grain, pulses and commercial crops. (XLI—7-5-70), 102.

Admission to colleges of Delhi University and Jamaia Milia Islamia. (XXXVII—13-3-70), 93-94.

Agenda and Minutes of various meetings in Bilingual form (Hindi and English) on Northern Railway. (XL—21-4-70), 107-08.

TYAGI, SHRI OM PRAKSH—*Contd.*

- Agricultural exhibitions. (XXXVII—12-3-70), 104.
- Akali Leader's Threat on Chandigarh issue. (XXXVI—27-2-70), 147.
- Allocation for Welfare of Harijans of Meerut (U.P.) in Fourth Five Year Plan. (XLI—12-5-70), 109.
- Amount ear-marked and facilities provided for Welfare of Harijans of Muzaffar Nagar and Meerut. (U.P.). (XLI—12-5-70), 106-07.
- Amount ear-marked for Welfare of Scheduled Castes and Scheduled Tribes in Fourth Five Year Plan. (XLI—12-5-70) 103-06.
- Annual confidential reports of Hindi Officers, Hindi Assistants and Hindi Translators (XL—24-4-70), 130.
- Appointment of Hindi Stenographer in Education Minister's office. (XLI—15-5-70), 146.
- Arrest of Pakistani spies in Punjab and Rajasthan. (XXXVII—13-3-70), 47-48.
- Atomic power Station in Northern India. (XXXVI—25-2-70), 78.
- Ban on export of Scrap. (XLI—12-5-70) 21-22.
- Blackmarketing of vanaspati ghee. (XX-XIX—16-4-70), 65.
- Bombs found near Chaukaghat Railway Station in U.P. (XXXVIII—25-3-70) 82-83.
- Burning of National Flag. (XXXVI—27-2-70). 104-05.
- Cartridges stolen from Army Arsenal at Pulgaon. (XXXIX—8-4-70), 122.
- Cases committed to Sessions in Delhi. (XXXVII—13-3-70), 143-44.
- Carrying of coal by rail wagons from coal mines to short distance places. (XL—21-4-70), 106-07.
- Ceilings on profits of S.T.C. (XXXVII—18-3-70), 195-96.
- Central Assistance to States for Five Year Plans. (XLI—6-5-70), 63-64.
- Central assistance to States for tubewells. (XL—30-4-70), 86.
- Central Board of Customs and Excise (XXXIX—6-4-70), 49-50.
- Change in Food Habits. (XXVIII—2-4-70), 66-67.
- Channels of promotion for Hindi Assistants, Teachers, Hindi Translators etc. (XXXIX—17-4-70), 123-24.

TYAGI, SHRI OM PRAKASH—*Contd.*

- Check on Operation of Unmarried Young Person for Family Planning. (XL—4-5-70), 166-67.
- Citizenship of Singapore for Indians living there. (XLI—13-5-70), 55.
- Clash between Indian Security Force and Rebel Negas at Okha and Kohima. (XLI—5-5-70), 38-39.
- Clashes between Police and Naxalites' (XXXVIII—3-4-70), 206-07.
- Collusion of Police with Gamblers in Delhi. (XL—10-5-70), 125.
- Commonwealth Prime Minister's Conference. (1970). (XXXVII—4-3-70), 7.
- Complaint against New Delhi railway Station telegraph office for non-acceptance of telegrams in Hindi. (XLI—5-5-70), 81-82.
- Complaint regarding utilisation of P. L. 480 Funds for conversion of religion. (XXXVIII—30-3-70), 92.
- Construction of Multi-Storeyed Buildings in Delhi. (XXXIX—6-4-1970), 125-26.
- Consultation with retired Army Generals regarding defence of the country. (XXXVII—4-3-70), 175.
- Consumption of Cigarettes, Bidis and Tobacco. (XXXIX—7-4-70), 117-18.
- Conversion of Metre-gauge line to Broad-gauge line from New Cooch Behar to Bamanhat and Gitaldah. (N.E.F. Rly.). (XXXVIII—31-3-70), 6.
- Correspondence in Hindi and English between various Ministries. (XLI—15-5-70), 39.
- Cultural ties with South East Asian countries (XLI—20-5-70), 98-99.
- Definitions of Food Adulteration and Sub-standard Food. (XXXVI—23-2-70), 158-59.
- Delay in delivery of letters with address in Hindi in non-Hindi speaking areas. (XXXVIII—26-3-70), 185-86.
- Delay in the Publication of Monthly Magazine 'YATRI'. (XXXVIII—24-3-70), 164.
- Delhi's share in various taxes. (XXXVII—9-3-70), 91.
- Demand for Ahom Sub-State in Assam on Pattern of Meghalaya. (XLI—8-5-70), 37.
- Demand for more Administrative and financial powers for Centrally administered areas. (XXXVII—9-3-70), 178.

## TYAGI, SHRI OM PRAKASH—Contd.

- Development of new electric locomotives for Indian Railways. (XLI—19-5-70), 22.
- Dialogue with China. (XXXVII—4-3-70), 183-84.
- Difference between Ministry of Finance and Planning Commission regarding size of Fourth Five Year P.an. (XL—27-4-70), 34.
- Direct Train Service between Bombay and Mangalore. (XXXIX—14-4-70), 95.
- Display of portraits of Indian leaders in Embassies abroad. (XXXVII—18-3-70), 108-09.
- Disturbances in Gauhati on Republic Day, 1968. (XXXVII—9-3-70), 177.
- Earnings from passengers of Class III, Class I and airconditioned coaches and provision of amenities. (XL—21-4-70), 42-43.
- Educational facilities for foreign students. (XLI—8-5-70), 63.
- Effect of opposing Family Planning by Religious Institutions. (XL—4-5-70), 48-49.
- Employment of Harijans by Ministers as cooks. (XXXVI—3-3-70), 117.
- Enforcement of Sharda Act. (XLI—18-5-70), 173.
- Enquiry into thefts from machine shops and loco-shed, Bhopal. (XXXVIII—24-3-70), 325-26.
- Establishment of a separate Ministry for development of Cattle Wealth. (XLI—14-5-70), 129.
- Estimates of the Employment and Under-employment and educated unemployed. (XXXVI—26-2-70), 43-44.
- Excess Production done by Lower Grade and Higher Grade Collieries. (XXXIX—20-4-70), 115-16.
- Exemption of Industries upto a Capital of Rs. 5 crores from obtaining licence, in case of Indian Citizens residing abroad. (XXXVIII—31-3-70), 35.
- Export of Flowers. (XL—29-4-70), 46-47.
- Export of Textiles to U.K. (XXXVII—18-3-70), 109-10.
- Exports to African countries. (XL—29-4-70), 129-30.
- Extension of railway line upto Cape Comorin. (XLI—5-5-70), 103.

## TYAGI, SHRI OM PRAKASH—Contd.

- Extension of television to cities during Fourth Five-Year Plan. (XXXVII—12-3-70), 105-06.
- Facility for admission to colleges for Indian students whose parents live abroad. (XL—20-5-70), 97-98.
- Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 26-27.
- Fall in the average yield of wheat. (XXXVII—5-3-70), 29-30.
- Family Planning Programme. (XLI—15-5-70), 162-64.
- Family planning under threat. (XLI—11-5-70), 161-62.
- Filling of posts of Hindi Translators and Hindi Officers. (XXXVIII—3-4-70), 164.
- Filling up of posts reserved for Scheduled Castes and Scheduled Tribes. (XXXIX—10-4-70), 79.
- Films to eradicate Social Evils. (XL—23-4-70), 76.
- Financial assistance to Delhi Administration. (XXXVI—3-3-70), 60-61.
- Firing by Police on mob. (XL—1-5-70), 125-26.
- Foreign industries or industries with foreign Collaboration in India. (XXXVII—10-3-70), 199-200.
- Foreign wives of Indian Officers. (XL—24-4-70), 129.
- Good quality coal for railway engines. (XLI—5-5-70), 105.
- Goods supplied by U.S. Government through C.A.R.E. (XXXVII—13-3-70), 123-24.
- Handling of Import and Export Trade through Indian Ships. (XXXVII—13-3-70), 155.
- Hindi Assistants appointed through U.P. S.C. (XXXIX—17-4-70), 121-23.
- Hindi noting and drafting in Ministries. (XLI—15-5-70), 105-07.
- Hindi stenographers in Education Ministry. (XLI—8-5-70), 71.
- Hindi version of station working rules on northern Railway. (XLI—19-5-70), 84.
- Hindus Fleeing from East Pakistan. (XXXVII—18-3-70), 102-03.
- Holding of separate examination for Central Schools and Sainik Schools. (XLI—8-5-70), 118.
- House-ownership rights to workers. (XXXVI—23-2-70), 157-58.

## TYAGI, SHRI OM PRAKASH—Contd.

- Housing Corporation for rural areas. (XXXVII—16-3-70), 105-06.
- I.C.S. Officers. (XXXIX—10-4-70), 74.
- Ignoring of news by All India Radio re. dispute between Railway Officials and Congressmen at New Delhi Railway Station. (XXXVI—26-2-70), 212-13.
- Imparting Moral Education in Educational Institutions. (XXXVI—27-2-70), 96-97.
- Import of Foreign Technical Know-how. (XLI—12-5-70), 99-100.
- Important items of Parliamentary proceedings not covered in "Sansad Samikha". (XLI—14-5-70), 56-57.
- Improvement in methods of sanctioning agricultural loans to farmers. (XXXVII—26-3-70), 69-70.
- Increase in Adulteration of Food. (XLI—18-5-70), 114.
- Increase in Population of Delhi. (XL—27-4-70), 120.
- India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 3.
- India's position among Asian countries in regard to visit of foreign tourists. (XLI—8-5-70), 117.
- Inquiry into the death of Labourers engaged in Sewer work in Delhi. (XXXVI—26-2-70), 211-12.
- Insult to National Flag by students of Regional Engineering College, Srinagar. (XXXVII—9-3-70), 179.
- International conference held at London to study production and marketing of edible oils. (XXXVIII—26-3-70), 8.
- Issue of a fare-receipt or ticket by a guard. (XXXVIII—24-3-70), 323-25.
- Issue of circulars/instructional orders/notifications/advertisements by Northern Railway headquarters. (XLI—19-5-70) 83.
- Inter-University Board of India and Ceylon. (XXXVII—9-3-70), 124.
- Landless unemployed. (XL—23-4-70), 8-20.
- Late arrival of trains at Delhi/New Delhi Stations and their Detention at outer signal or nearby Station. (XXXVIII—24-3-70), 326-27.
- Legalisation of compulsory operation for Parents having more than required number of Children. (XXXIX—13-4-70), 129.

## TYAGI, SHRI OM PRAKASH—Contd.

- Letters received and replied to in Hindi in the Office under Prime Minister. (XLI—20-5-70), 99-101.
- Licence for opening and reopening of Lower Grade Collieries. (XXXIX—20-4-70), 116-17.
- Lowering of age for Franchise. (XLI—12-5-70), 70.
- Marxists Undergoing Training in Chandigarh. (XXXIX—17-4-70), 64-65.
- Measures for increase in Milk Yield. (XL—23-4-70), 143-44.
- Measures to check soil erosion in India. (XL—30-4-70), 86-87.
- Measures to eradicate casteism. (XLI—12-5-70), 136.
- Minority rights group, London instigating minority community in India. (XLI—13-5-70), 150.
- Mobile post office in States. (XXXVIII—26-3-70), 186-7.
- Model Village (XXXIX—13-4-70), 127-28.
- Modification Fourth Plan in view of aggravating unemployment problem. (XLI—13-5-70), 83.
- More allowances for doctors opting for rural service. (XLI—11-5-70), 136.
- Need for discontinuance of office of Coal Board. (XXXIX—20-4-70), 117-18.
- Non-broadcast by AIR of functions, held on Swami Shradhanand's martyrdom day. (XXXVII—5-3-70), 163-64.
- Non-Hindi knowing officers in Ministries/Offices. (XLI—15-5-70), 102-03.
- Non-supply of over-coats to staff of Central Railway. (XXXVIII—31-3-70), 85.
- Officers in various divisions and Bureau in Education Ministry. (XXXVI—27-2-70), 125.
- Officers working in Ministry of Education. (XXXVI—27-2-70), 200-01.
- Oil prospects in Arabian sea on Western Coast of India. (XXXVII—16-3-70), 107-08.
- Parliament Assistants in Education Ministry. (XLI—15-5-70), 147-49.
- Payment of royalty for technical know-how. (XLI—12-5-70), 95-96.
- Percentage of Doctors in rural and urban areas. (XXXIX—13-4-70), 131-33.
- Pregnant sheep for slaughtering in Delhi. (XXXVI—23-2-70), 159-60.

## TYAGI, SHRI OM PRAKASH—Contd.

- Premature retirement of Government employees. (XXXVIII—3-4-70), 138-39.  
 Prime Minister's interview with National Liberation Front Leaders re. withdrawal of foreign forces from South Vietnam. (XLI—6-5-70), 127-28.  
 Printing of Northern Railway gazette in Hindi and English. (XLI—19-5-70), 84.  
 Programme for Uplift of Scheduled Castes and Scheduled Tribes of U.P. (XLI—12-5-70), 107-08.  
 "Project Assist" Scheme of U.P. (XXXIX—8-4-70), 81-82.  
 Promotion of Excise Inspectors. (XXXIX—13-4-70), 130-31.  
 Promotions in the Central Board of Customs and Excise. (XXXIX—13-4-70), 129-30.  
 Proposal for settlement of Ex-servicemen in N.E.F.A. (XXXVIII—25-3-70), 34.  
 Propriety of State Lotteries. (XXXVII—13-3-70), 8.  
 Public schools in Delhi/New Delhi. (XLI—8-5-70), 72.  
 Purchase of Coal from big Coal Mine owners. (XXXVI—3-3-70), 118-19.  
 Radio Moscow Campaign to boost Indian Communists. (XLI—29-4-70), 21.  
 Rajasthan Canal. (XXXVII—4-3-70), 174-75.  
 Recovery of arms and ammunition in Kerala. (XL—1-5-70), 42-43.  
 Release of large number of Indian Currency by China and Pakistan. (XXXVI—2-3-70), 26-27.  
 Release of servicemen every year. (XLI—20-5-70), 86-87.  
 Remittances by Indians living abroad. (XXXVII—16-3-70), 31; (XL—27-4-70), 119-20.  
 Remittances by Indians living in East African countries. (XLI—11-5-70), 54.  
 Rent paid by M.M.T.C. for its Office Buildings in Delhi and Calcutta. (XXXVIII—25-3-70), 68.  
 Re-organisation of Shipping Organisation. (XXXVI—27-2-70), 76.  
 Repayment of loans by the States. (XL—4-5-70), 90-91.  
 Report on the study of agricultural problem made by programme evaluation Committee of Ministry of food and agriculture. (XXXVII—12-3-70), 46.

## TYAGI, SHRI OM PRAKASH—Contd.

- Reported rowdism at New Delhi Railway Station on 24th December, 1969. (XXXVI—24-2-70), 68.  
 Requirement of Nitrogen, Phosphate and Potassium during Fourth Plan. (XXXIX—20-4-70), 106-07.  
 Reservation for Scheduled Castes and Sch. Tribes employees for posts in Indian embassies. (XLI—20-5-70), 77-78.  
 Reservation of posts for Harijans in Public Sector Undertakings and Private Establishments. (XXXVIII—24-3-70), 57-59.  
 Resources for Plans. (XXXVII—11-3-70), 75.  
 Restriction on expansion and production in Private Sector. (XXXVI—3-3-70), 47-48.  
 Sacrifice of a bay near Godhra in Gujarat. (XXXVII—9-3-70), 102.  
 Sale of Built Houses on Hire-Purchase Basis persons belonging to Low Income Group. (XXXVII—9-3-70), 388.  
 Sale of Forged Postal Stationery from G. P.O., Delhi. (XXXIX—9-4-70), 29-39.  
 Sarkar Committee's Report on cow slaughter. (XXXVII—12-3-70), 44.  
 Satellite for broadcasting purposes. (XL—30-4-72), 44.  
 Scheduled Castes and Scheduled Tribes among personal staff of Ministers. (XLI—15-5-70), 104-05.  
 Scheme for reducing disparity among villages, Towns and Cities. (XXXVII—11-3-70), 77-79.  
 Seat for Conductor-Guard in First Class compartment. (XXXVIII—31-3-70), 85.  
 Seed multiplication forms. (XLI—7-5-70) 101.  
 Seizure of Gold at Bandra Sea-Coast. (XXXVI—2-3-70), 87.  
 Selection of persons belonging to Political Parties for AIR Broadcasts. (XXXVII—9-3-70), 188-89.  
 Selection of Players for next Olympic Games. (XXXIX—10-4-70), 76.  
 Setting up of Government Stores in Villages. (XXXVII—12-3-70), 81-82.  
 Setting up of Industries by Indians from East Africa. (XXXVIII—1-4-70), 81.  
 Setting up of Model Gymnasiums in Delhi. (XL—1-5-70), 68-70.

TYAGI, SHRI OM PRAKASH—*Contd.*

- Setting up of National Council to increase the Export of Engineering Goods. (XL—22-4-70), 13-27.
- Setting up of Public Sector Undertaking in States. (XXXVII—18-3-70), 65-66.
- Shortage of Drilling Machines for installation of tube-wells in Madhya Pradesh. (XLI—14-5-70), 199-200.
- Shortage of equipment for installation of tube-wells in rocky land. (XXXVIII—26-3-70), 105-06.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 18.
- Situation arising out of withdrawal of Indian Military Liaison Group from Nepal. (XXXVIII—25-3-70), 83.
- Slave Trading in Indian Girls. (XLI—6-5-70), 129-30.
- Social and Economic Backwardness of Himalayan Region from Ladakh to NEFA. (XXXVIII—1-4-70), 54.
- Special arrangements in ladies compartments to seek help in emergency. (XLI—5-5-70), 22-26.
- Spying for Pakistan. (XXXVIII—24-3-70), 163-164.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Steps to make scientific Research helpful for Industrial Production. (XXXVI—10-3-70), 200-3.
- Submission of progress reports under the Hindi training and implementation scheme. (XL—24-4-70), 119.
- Suggestion of Chief Election Commissioner regarding Enhancement of ceiling on Election Expenses. (XXXVI—3-3-70), 143-44.
- Supply of Electricity for Staff Quarters at Dibai Railway Station (Northern Railway). (XXXIX—14-4-70), 95.
- Surrender by underground Nagas. (XXXIX—3-4-70), 77-78.
- Telephone and telegraph services in rural areas under Fourth Plan. (XLI—7-5-70), 38-39.
- Text books prepared by N.C.E.R.T. (XLI—15-5-70), 146-47.
- Threat of closure of Howrah-Amra and Howrah Sheakhala Railways. (XXXVII—17-3-70), 6-7.
- Tonnage of cargo ships required for coastal and overseas trade. (XXXVIII—3-4-70), 56-57.

TYAGI, SHRI OM PRAKASH—*Contd.*

- U.S.S.R. Radio peace and progress broadcasts about Congress Sessions. (XXXVII—18-3-70), 194.
- Unaccounted Money in the country. (XL—27-4-70), 118-19.
- Unauthorised occupation of vacant Government Land in Delhi. (XXXVII—16-3-70), 106-07.
- Underground College for Training Naxalites. (XXXIX—17-4-70), 121.
- Use of English in Army Headquarters. (XLI—6-5-70), 128-29.
- Use of Hindi in offices. (XLI—15-5-70) 144-45.
- Use of public places as open lavatory in Delhi and New Delhi. (XL—4-5-70), 167-68.
- Utilisation of amount withdrawn by American Embassy from PL-480 Funds. (XXXIX—6-4-1970), 126-28.
- Utilisation of PL-480 Funds by Social Welfare Associations in India. (XXXIX—6-4-1970), 129-30.
- Various names given to trains. (XXXVII—10-3-70), 149.
- Visit by Tourists to National Parks. (XXXVIII—24-3-70), 162-63.
- Waiting rooms and platforms for railway stations. (XLI—5-5-70), 104.
- War preparation by China. (XXXVII—18-3-70), 193.
- Withdrawal of amount by Russian Embassy from the Reserve Bank of India. (XXXVI—2-3-70), 62.
- Withdrawal of dining car from 57-Dn. Amritsar Express Train. (XXXVIII—24-3-70), 322-23.
- Working of cooperative societies. (XXXVIII—26-3-70), 87-89.
- Working of the Indian Council of Agricultural Research. (XXXVII—5-3-70), 164-65.
- Debates*
- Amendment of convention of International Labour Organisation. (H.A.H. Dis.) (XXXVIII—3-1-70), 354-55.
- Capital Punishment Abolition Bill : Inst. (XXXIX—10-4-70), 281.
- Code of Civil Procedure (Amendment) Bill, 1970 (Amendment of section 80) : Inst. (XXXVIII—26-3-70), 350-51.
- Constitution (Amendment) Bill, 1971 (Amendment of article 164) by Shri P.K. Deo. Considered. (XLI—8-5-70), 248-53.

## TYAGI, SHRI O. P.—Contd.

Constitution (Amendment) Bill, 1970  
(Amendment of article 217)  
Int (XXXVIII—26-3-70), 352-53.

Constitution (Amendment) Bill : (Amendment of article 222),  
Int. (XLI—8-5-70), 214.

Constitution (Amendment) Bill : (Omission of article 314) by Shri Madhu Limaye  
Consid. (XXXIX—10-4-70), 298-303.

D.G., 1970-71.

Deptt. Sec. Wel. (XL—29-4-70), 248-55.

Min. E.A. (XXXIX—7-4-70), 221-23.

Min. of Foreign Trade. (XXXIX—9-4-1970), 286-87.

Min Irr. and Power. (XXXIX—3-4-70), 275-76.

Finance Bill, 1970 :

Consid. Cl. (XLI—6-5-70), 311-12.  
Merchant Shipping (Amendment) Bill, 1969 :

Consid. as passed by R.S. (XLI—8-5-70), 188-90.

Procedure followed by West Bengal Governor in regard to formation of Government. (C.A.). (XXXVIII—24-3-70), 408-10.

Rhodesian Government declaring Rhodesia a Republic (C.A.). (XXXVII—12-3-70), 256-58.

Reported Clash between State Armed Police and Security Staff of Durgapur Steel Plant (C.A.) (XL—27-4-1970), 239-41.

Reported Naxalite activities in Assam (C.A.). (XXXIX—9-4-1970), 178-79.

Reported protest by Federation of All India foodgrain Dealers' Association against the move to nationalise wholesale trade in Foodgrains (C.A.). (XXXIX—14-4-1970), 166-78.

Representation of the People (Amendment) Bill, 1970 (Insertion of new section 7A  
Int. (XXXVIII—26-3-70), 349-50.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill  
Consid. Cl. (XXXVI—24-2-70), 277-81.

Special Marriage (Amendment) Bill :  
Consid (XLI—20-5-1970), 243-47.  
Consid. Cl. (XLI—20-5-70), 254.

Unemployment Problem. (Res.). (XXXVIII—3-4-70), 304-09.

Upward trend in prices (H.A.H. Dis.)  
(XLI—11-5-70), 335-37, 340-42.

## TYAGI, SHRI O. P.—Contd.

Utilisation of PL—480 Funds. (H.A.H. Dis). XXXVIII—1-4-70), 302-08.

## U

## UIKEY, SHRI M. G. :

D.G., 1970-71.

Deptt. Sec. Wel. (XL—30-4-70), 189-87.

Min. Steel & H.E. (XXXIX—20-4-1970), 277-82.

President's Address (M). (XXXVI—3-3-1970), 330-36.

Reported study team on prohibition (M). (XLI—8-5-70), 203-08.

## ULAKA, SHRI RAMACHANDRA :

Gujranwala House Building Cooperative Society, Delhi. (XLI—11-5-70), 77-78.

Irregular playing of National anthem in Delhi Cinema. (XLI—14-5-70), 84-85.

## UMANATH, SHRI :

Absorption of surplus staff in foreign traffic accounts office of Western Railway. (XLI—5-5-70), 153-54.

Advances to and investment by top ten Industrial Houses. (XXXVIII—24-3-70), 19-20.

Amendment of the Constitution for land reforms. (XXXVII—12-3-70), 74-76.

Amendment of Indian Telegraphs Act. (XXXVI—26-2-70), 218-19.

Andhra—Tamil Nadu Boundary Dispute. (XXXIX—17-4-70), 47-48.

Application for Soda Ash Plant by companies other than Tata Chemicals. (XXXVIII—30-3-70), 78.

Assam-Nagaland Border Dispute. (XXXVI—27-2-70), 172-73.

Ban on use of L.S.D. medicine in India. (XL—27-4-70), 10-11.

Benefits to retrenched Military Employees working in foreign Traffic Accounts Office (Western Railway). (XXXVII—10-3-70), 114-16.

Cases of Staff Artistes of AIR pending with Govt. Labour Machinery. (XXXVII—12-3-70), 91.

Central aid for settlement of repatriates in Tamil Nadu. (XXXVII—5-3-70), 90-92.

Collection of Premium by I.C.M.F. on Import of Cotton. (XXXVII—18-3-70), 36-39.

UMANATH, SHRI—*Contd.*

- Complaints against C.S.I.O. and N.S.I.R. (XXXVIII—24-3-70), 106.
- Complaints received against Officials of Marmugao Port Trust. (XXXIX—10-4-70), 173.
- Conference on Legal Aid held in New Delhi. (XL—28-4-80), 36.
- Contract with Japan for Ore Export. (XXXIX—17-4-70), 39.
- Crisis in Bharat Heavy Electricals Ltd. (XXXVI—24-2-70), 162.
- Crisis in Textile Industry in Tamil Nadu. (XXXVI—25-2-70), 59-60.
- Criteria for recognition of Trade Unions of seamen. (XXXVII—13-3-70), 45-46.
- Demand by Tamil Nadu Government to provide for representation to States in Parliament on the basis of 1951 census. (XL—21-4-70), 61.
- Deployment of Central Industrial Security Force at Durgapur. (XXXVI—27-2-70), 111.
- Departmental promotion in AIR. (XL—13-4-70), 205.
- Effect on footwear Industry of putting National Bank of Lahore under Moratorium. (XXXVII—9-3-70), 17-22.
- Effect of generation of Hydrogen Sulphide Gas on Staff working in Hydro Stations. (XXXIX—8-4-70), 17-19.
- Enquiry commission for abolition of contract system in Coal Mines. (XXXVII—12-3-70), 8-13.
- Entry of police into educational institutions in West Bengal. (XLI—8-5-70), 10.
- Establishment of Minor Irrigation Corporation. (XLI—7-5-70), 68-69.
- Expenditure incurred on housing schemes. (XXXVII—9-3-70), 7-17.
- Export of Coaches to Taiwan. (XXXVII—11-3-70), 41.
- Facilities for Nepalese trade at Indian Ports. (XLI—8-5-70), 57.
- Filling up of post of Welfare Liaison Officer (South) at Coonoor. (XXXVIII—25-3-70), 89-90.
- Financial Assistance to Shiva Sena. (XXXVII—13-3-70), 146.
- Forfeiture of property as Penalty for tax Evasion. (XXXVI—2-3-70), 86.
- Growth rate in the National economy. (XXXVI—2-3-70), 115-16.

UMANATH, SHRI—*Contd.*

- High Prices of Drugs. (XXXIX—20-4-70), 40.
- Hindustan Housing Factory Ltd., New Delhi. (XXXIX—13-4-70), 85-86.
- Iddikki Project. (XL—29-4-70), 30.
- Implementation of recommendations of Wage Board for Heavy Chemical (XXVII—12-3-70), 90-91.
- Import of copper rods and zinc rods by M/s Malik Electric Works, Bombay. (XXVII—4-3-70), 78-79.
- Import of Cotton from Uganda and U.A.R. (XXXVIII—1-4-70), 79.
- Increase in trade handled by Tuticorin Port. (XXXVII—13-3-70), 122.
- Indianisation of Muslims and other Minority Communities. (XXXVI—27-2-70), 137-38.
- Injuries due to Electric shock to A.I.R. Machanic at Delhi. (XXXVII—5-3-70), 156-37.
- Introduction of new ideas in Training system for officers and jawans. (XXXVI—25-2-70), 166.
- Licence to Birlas for Building a fertilizer Factory in Goa. (XXXVI—23-2-70), 198.
- Loans Agreements with West Germany. (XXXIX—20-4-70), 5.
- Losses by Sugar Factories in Tamil Nadu. (XXXVI—26-2-70), 63-64.
- Manufacture of Printing Machinery by Hindustan Machine Tools Ltd. (XXXVI—3-3-70), 38.
- Modernisation of T.I.S.C.O. (Jamshedpur). (XXXVII—10-3-70), 95-96.
- Need-Based Minimum Wage for Central Government Employees. (XXXVIII—30-3-70), 11.
- Non-banking operation undertaken by nationalised Banks. (XL—4-5-70), 220-21.
- Non-payment of increments to the non-gazetted staff of Civil Wings of Posts and Telegraphs Department. (XXXIX—9-4-70), 152-53.
- Opinion of a Medical Expert to process drinking water supply in Delhi. (XL—27-4-70), 30.
- President's assent to West Bengal and Kerala Govt's Bills on compulsory recognition of Trade Unions. (XXXVII—9-3-70), 106.



## UMANATH, SHRI—Contd.

- Printing of Text-books under Indo-American Text-book programme. (XXXIX—17-4-70), 157.
- Probe into the selling of National Rayon Corporation shares to British Burma Petro. (XXXVI—23-2-70), 39-40.
- Production and Consumption of Tin Plates. (XL—28-4-70), 15.
- Promotion of L.D.C. serving in Army as U.D.C. (XXXVII—4-3-70), 109-10.
- Proportionate pension to emergency Commissioned officers who had been commissioned junior ranks. (XXXVII—18-3-70), 79-80.
- Proposed relaxation in the terms of foreign collaboration. (XLI—19-5-70), 53-54.
- Purchase of Aircrafts for Air Corporations. (XXXVII—9-3-70), 49.
- Reassessments of Messrs Khimji Poonja and Company, Bombay. (XXXVI—23-2-70), 102.
- Recall of Lt. Governor of Goa. (XXXVIII—3-4-70), 71-72.
- Recognition of provisional revolutionary Government in South Vietnam. (XXXVII—4-3-70), 40.
- Recommendation of Commissioner for S/C and S/T Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 22-23.
- Refusal by a Scientist to accept Republic Day Award. (XXXVII—10-3-70), 72-73.
- Reinstatement of Central Government Employees. (XXXVI—27-2-70), 87-88.
- Rejection of the recommendations made by the Textile Organisation Committee. (XXXIX—8-4-70), 114.
- Report of Second Wage Board for Sugar Industry. (XXXIX—9-4-70), 42.
- Rise in prices of cotton. (XXXVI—25-2-70), 168-69.
- Scholarship for Students of Low-Income Group. (XXXVI—3-3-70), 59-60.
- Setting up of Publishing Company by Tata's in collaboration with U.S. Firm. (XXXVII—17-3-70), 84-85.
- Settlement of Bonus issue in Kolar Gold Mines. (XXXVI—23-2-70), 82-83.
- Shares of foreigners in Foreign Firms in India. (XXXVIII—24-3-70), 6-7.
- Shooting of Workers of Integral Coach Factory by Personnel of Railway Protection Force. (XXXVI—3-3-70), 172-73.

## UMANATH, SHRI—Contd.

- Staff in Tea Board. (XLI—6-5-70), 152-53.
- Suggestions for improving the working of C.S.I.R. (XXXVIII—24-3-70), 191-92.
- Supply of raw silk to Handloom Weavers in Tamil Nadu. (XXXIX—8-4-70), 85-86.
- Supply of Sub-standard Foodgrains for Defence Consumption. (XL—23-4-70), 37-39.
- Survey for Gold Lodes in Wynad Region and Nilgiris (Tamil Nadu). (XL—27-4-70), 196-97.
- Taking over of closed Textile Mills (XXXVII—4-3-70), 84-55.
- Technological Policy Statement. (XXXVII—4-3-70), 72.
- Trend in the indices of Exports Import (XLI—20-5-70), 150-51.
- Tripartite Committee on Automation. (XXXVI—26-3-70), 217.
- Unmanned railway stations. (XXXVII—10-3-70), 151.
- World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 20-25.

## Debates

- D.G. 1970-71.
- Min. Lab., Emp. and Reh. (XL—23-4-70), 247-53.
- President's Address (M.) (XXXVI—2-3-70), 302-16.
- Reported firing on striking workers of Neyveli Lignite Corporation (C.A.). (XLI—6-5-70), 170-73, 76.
- Reported ransacking of Gandhi Centre at Jadavpur University. (C.A.) (XXXIX—17-4-70), 193-94.
- Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C.S.I.R. (C.A.) (XL—29-4-70), 189-95.
- Reported Resignation of Shri Mohan Kumaramangalam from the Board of Bennet Coleman and Co. (C.A.) (XLI—20-5-1970), 171-79.
- Riots in Chaibasa (C.A.). (XXXIX—20-4-1970), 235-39.
- Re. Attempt on Life of Shri Jyoti Basu. (XXXVIII—31-3-70), 156-58.
- Re : Threat to Member (Dr. Maitreya Bose). (XXXVII—9-3-70), 443.

UMANATH, SHRI—*Contd.*

Vires of Rules of Procedure and Conduct of Business in Lok Sabha. (XLI—8-5-70), 224-26.

Visit of Vohra Committee to U.P. (H.A.H. Dis.). (XLI—8-5-70), 278.

## V

## VAJPAYEE, SHRI ATAL BIHARI :

16 bodies found near Sripur-Golliery in Asansol (West Bengal). (XXXIX—10-4-70), 9.

All party Committee for considering amendments in present Election Laws (XXXVI—3-3-70), 42-43.

Antiques with Private Collectors. (XXXIX—17-4-70), 22-24.

Archaeological Survey of India. (XXXIX—10-4-70), 21.

Ghandigarh Compensatory Allowance to Central Government Employees. (XL—27-4-70), 27.

Closure of foreign Cultural Centres in India. (XXXVII—4-3-70), 28.

Closure of Indian Business in Kenya (XXXVI—25-2-70), 26.

Code of discipline in Government Undertakings. (XL—30-4-70), 3-4.

Conference on Legal Aid held in New Delhi. (XL—28-4-70), 38.

Confirmation of staff in Central Water and Power Commission. (XL—29-4-70), 132-33.

Deployment of C.R.P. and B.S.F. in States' (XXXVII—13-3-70), 20.

Enquiry Committee on Haldia Barauni Oil Pipe Line. (XXXVIII—1-4-70), 31.

Expansion of Indian Shipping. (XXXIX—10-4-70), 16.

Foreign Banks in India. (XXXVI—2-3-70), 13-16.

Inability of sugar mills to crush sugar cane in North India. (XXXIX—16-4-70), 11-12.

Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 37.

Instruments required for making Nuclear Weapons based on Fission Reactions (XXXIX—8-4-70), 28-29.

Introduction of Electrical Trains in Kerala. (XXXVI—3-3-70), 2.

Land ceiling in various States. (XLI—14-5-70), 11-15.

VAJPAYEE, SHRI ATAL BIHARI—*Contd.*

Living conditions of Harijans in Delhi (XLI—12-5-70), 12.

Market in Singapore for Indian goods. (XXVIII—1-4-70), 3.

Meeting of heads of Indian Missions in African countries. (XXXVII—25-3-70), 20-21.

Radio Moscow campaign to boost Indian Communists. (XL 29-4-70), 11, 14-15, 21.

Refixation of seniority of Class I & II Officers of G.W.P.C. (XL—29-4-70), 173-74.

Reported libellous attack on India in a North Vietnam publication. (XXXVI—25-2-70), 9-11.

Reservation of items for small scale sector (XXXVI—3-3-70), 8.

Sharing of expenditure incurred on Prime Minister's tour to Uttar Pradesh. (XXXVI—27-2-70), 11.

Small Car Project. (XXXVI—24-2-70), 5.

Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 15.

Sugar Policy. (XXXVI—26-2-70), 4-6.

Supply of Dal, Barely and Gram to the army. (XLI—14-5-70), 36.

Attack on Shri Jyoti Basu (St). (XXXVIII—31-3-70), 278-79.

B. O. M. (XXXVII—13-3-70), 244. (XLI—15-5-70), 211-12.

Beating of M. P.s by Police and preventing them from coming to Parliament House (Q.O.P.) (XXXIX—7-4-70), 191-92.

Central Government Employees' Strike (St). (XXXVI—2-3-70), 277-79.

Closure of Banaras Hindu University (CA.). (XXXVII—18-3-70), 208-16.

Communal disturbances in Maharashtra (St). (XLI—11-5-70), 252-53, 255-56, 258-59.

Constitution (24th) Amendment Bill : Int. (XLI 18-5-1970), 252-75.

D. G. 1970-71 :

Min. of Irrigation and Power. (XXXIX—8-4-1970), 266.

Facilities to the Leader of the Opposition. (XLI—14-5-70), 241-42.

Finance Bill 1970;

## VAJPAYEE, SHRI ATAL BIHARI—Contd.

- Int. (XXXVI—28-2-70), 3-4.
- India's reported protest against US Vice-President's remarks (C.A.). (XLI—11-5-70), 240, 242-43.
- Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St.). XXXIX—7-4-70, 201-20, 208.
- Mysore-Maharashtra Border Dispute (CA) (XXXVI—2-3-70). 231-34.
- National food Congress. (XLI—12-5-70), 199-201.
- Non-implementation of Gajendragadkar Commission's Recommendations in regard to Jammu and Ladakh. (DIS). (XXXVIII 2-4-70), 295-306.
- Obituary Reference.  
Death of Shri L. S. Bhatkar. (XXXVI—20-2-70), 35-36.
- Death of Shri M. K. Jinachandran. (XXXVI—20-2-70), 35-36.
- Death of Shri S. R. Rane. (XXXVI—20-2-70), 35-36.
- Political development in Punjab (St). (XXXVIII—26-3-70), 277-78.
- Presidents Address (M) (XXXVI—26-2-70), 278-96.
- Re. Adjournment of Haryana Assembly. (XXXVI—28-2-70), 3-6.  
(XXXVI—2-3-70), 247-48.
- Re : Fireman's agitation on Southern Railway (XLI—12-5-70), 198.
- Re : position of Minister who is not a Member of either House : (XXXVIII—3-4-70), 1-6.
- Recent Communal Disturbances in the country (Dis) (XLI—20-5-1970). (XLI—23-5-70, 276-77, 326—33.
- Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M). (XLI—19-5-70), 257-64.
- Reported Statement of the Ministry of Foreign Trade (CA). (XLI—18-5-70), 240-43.
- Resolution Re. Railway Convention Committee. (XLI—18-5-70), 276-82.
- Situation arising out of recent Communal Disturbances in the Country.  
(Dis) (XLI—14-5-70), 251-75.
- Use of force by the police against certain M. Ps. and others near Patel Chowk, New Delhi (A.M.). (XXXIX—6-4-70), 313.

## VEERAPPA, SHRI RAMCHANDRA

- Agreements between educational and Cultural Organisations and U.N.E.S.C.O. (XXXVI—27-2-70), 48.
- Alleged Bungling in Grant of Contract for Float-ore Mining at Bailadilla Iron Ore Mines. (XXXVIII—30-3-70) 59.  
(XLI 11-5-70), 72-74.
- Alleged violation of Pakistani airspace by Indian Aircraft. (XL 22-4-70), 86.
- Armed Training to 1500 rebel Nagas in China. (XXXVI—11-3-70), 100-01.
- Arrest of a Pakistani Spy Girl in Ferozepur (XXXIX—10-4-70), 153
- Ban on the Export of Aluminium. (XXXIX—8-4-70), 50.
- Burning of National Flag. (XXXVI—27-2-70), 104-05.
- Ceiling on Urban Property. (XXXVI—23-2-70), 179-80.
- Conference of Housing Ministers. XXXVI—23-2-70), 160-61.
- Contracts for supply of labour Intensive items for big Industries. (XXXVIII—24-3-70), 265.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Delay in issue of Passports. (XXXVII—4-3-70), 45-46.
- Demand of wheel tractors, power Tillers and crawler tractors till 1973-74. (XXVIII—2-4-70), 49-50.
- Development of Comprehensive National Centres for handicapped Persons. (XXXVII—17-3-70), 69-70.
- Diamond rocks found near Mahanadi River at Hirakud (Orissa). (XXXVII—9-3-70), 270.
- Discussion between Burmese Ambassador in India and Lt. Governor manipur. (XXXVII—11-3-70), 60.
- Discovery of Gas in Broach District of Gujarat. (XXXIX—6-4-70), 75.
- Evasion of income tax by shop keepers in New Delhi. (XXXVI 23-2-70), 123-24.
- Export of cloth to U.S.A. (XXXVII—4-3-70), 202.
- Export of Machine Tools by Hindustan Machine Tools Ltd. (XXXVI—3-3-70), 55-56.

VEERAPPA, SHRI RAMCHANDRA—*Contd.*

- Factories for the manufacture of Building Components. (XXXVI—23-2-70), 178-79.
- Forwarding of applications. (XXXVIII—3-4-70), 69-70.
- French proposal for peace in Cambodia. (XL—29-4-70), 94-95.
- Import/export of diamonds. (XXXVII—16-3-70), 86.
- Import of cotton from U.S.A. under PL-480. (XXXVII—4-3-70), 97.
- Increase in output at Rourkela Steel Plant. (XXXVI—3-3-70), 28-29.
- Indian refusal to witness release of American Ship in Cambodia. (XL—29-4-70), 93.
- Indo-Iranian talks on economic collaboration. (XXXVII—4-3-70), 81-82.
- Indo-Nepal Talks. (XXXVII—4-3-70), 97-98.
- Indo-Pak amity tied with settlement of Kashmir and Farakka issue (XXXVI—4-3-70), 61-62.
- Indo-Soviet Air-Pact. (XXXIX—17-4-70), 68.
- Land for 'Group Housing' to Co-operative Societies. (XXXVII—9-3-70), 270.
- Legislation for reservation of Vacancies in private and Public Sectors for Handicapped persons. (XXXVII—10-3-70), 109.
- Loss suffered by Bailadilla and Kiriburu Mines due to delay in supply of Spare Parts. (XXXVIII—30-3-70), 60.
- Loss suffered by Bailadilla and Kiriburu Mines due to delay in supply of spare parts. (XLI—11-5-70), 73-75.
- Losses suffered by Fertilisers Corporation of India. (XL—27-4-70), 67-68.
- N.D.S.E. Cooperative House Building Society Limited, New Delhi. (XXXIX—6-4-70), 65-66.
- Nagas captured on return from China. (XXXVI—25-2-70), 42.
- Naga Hostiles captured. (XXXVII—4-3-70), 197.
- Nationalisation of Smaller Banks in Private Sector. (XXXVI—23-2-70), 49-50.
- Non-payment of Income Tax by private Educational Institutions in New Delhi. (XXXIX—20-4-70), 126-27.

VEERAPPA, SHRI RAMCHANDRA—*Contd.*

- Opening of Branch Offices by non-Nationalised Banks in Delhi. (XXXVI—23-2-70), 144.
- Pak President to discuss Kashmir with Soviet Leaders during his Tour to U. S. S. R. (XXXVI—25-2-70), 103.
- Participation in Polish Fair 1970. (XXXVII—4-3-70), 82-83.
- Pay increase to staff of Heavy Electricals, Bhopal. (XXXVI—3-3-70), 71.
- Production of consumer goods in Public Sector. (XXXVI—3-3-70), 205-06.
- Production of lubricating Oils at Public Sector Refineries. (XXXVII—9-3-70), 267.
- Proposed Amalgamation of Ashoka Janapath, Lodhi and Ranjit Hotels in New Delhi. (XXXVI—27-2-70), 49.
- Purchase of Aircraft by I. A. C. (XXXVI—27-2-70), 131-32.
- Purchase of Ammonia from Iran (XXXVII—16-3-70), 89.
- Purchase of Tractors by D.G.S. & D. (XLI—18-5-70), 73.
- Recommendations made by Hotel Review and Survey Committee. (XXXIX—17-4-70), 70-71.
- Recovery of High Explosive Bombs in Calcutta. (XXXIX—10-4-70), 157.
- Reward to LIC officers. (XXXIX—20-4-70), 223-24.
- Sale of H. M. T. products to Boeing Aircraft Co. of U. S. A. (XXXVII—10-3-70), 216-17.
- Sale of Tanks by U.S.A. to Pakistan through Turkey. (XXXIX—8-4-70), 162.
- Scheme to supply tractors on Hire Basis to Farmers. (XXXVII—5-3-70), 59-60.
- Setting up of the Central Housing Board /Housing Corporation. (XXXVI—2-3-70) 149-50.
- Shantilal Shah, Committee Report on pricing of Petroleum Products. (XXXVI—2-3-70), 57-58.
- Shortage of wagons during Fourth Plan (XXXVII—10-3-70), 60-61.
- Spy-ring in Chandigarh. (XXXVI—27-2-70), 95-96.
- Supply of Soviet Equipments for Bokaro Project. (XXXVI—3-3-70), 170-71.

## VEERAPPA, SHRI RAMGHANDRA—Contd.

- Third Asian International Fair. (XXXVII—11-3-70), 187.
- Trade with Cuba. (XL—29-4-70), 41.
- Unauthorised occupants of class IV quarters in Srinivaspuri (New Delhi). (XLI—11-5-70), 209-10.
- Unauthorised occupants of Govt. quarters in Andrews Ganj, New Delhi. (XXXVI—23-2-70), 84-85.
- Units engaged in manufacture of wheeled and crawler tractors. (XLI—19-5-70)-65-66.
- Unregistered private educational institutions in New Delhi. (XXXIX—17-4-70), 69-70.
- Violation of Air space by Pakistan. (XXXIX—8-4-70), 16.
- Visit by Soviet Delegation to N. R. C., Ranchi. (XXXVI—24-2-70), 71-72.
- West Asia situation. (XXXVII—11-3-70), 60-61.
- World Bank aid for Housing Projects to produce housing material. (XXXIX—20-4-70), 45-46.

## VENKATASUBHAIAH, SHRI P. :

- Accord on Birla House. (XXXIX—10-4-70), 33.
- Archaeological Survey of India. (XXXIX—10-4-70), 22.
- Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-1970), 7.
- Construction of New Uneconomical Railway Lines. (XXXIX—14-4-70), 12-15.
- Export of Nepalese goods through India. (XXXVII—4-3-70), 16.
- Hoisting of Red Flag on Tejpur Court building in Assam. (XXXIX—17-7-70), 4.
- Import substitution efforts by small scale industries. (XL—21-4-70), 29.
- India's participation in Fifth international Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 4-5.
- Malpractices in transportation of fertilisers in Andhra Pradesh. (XLI—7-5-70), 10, 13, 16, 18.
- Memorandum regarding financial assistance for development of Rayalaseema in Andhra Pradesh. (XXXVIII—30-3-70), 90.

## VENKATASUBHAIAH, SHRI P.—Contd.

- Prime Minister's assurance Re. additional refining capacity and Petro-Chemical Complex in Assam. (XXXIX—8-4-70), 38.
- Replacement of Excise Duty by Sales Tax on Cloth, Tobacco and Sugar. (XXXIX—6-4-70), 16.
- Scheme for Rural Electrification of Maharashtra. (XL—22-4-70), 3.
- Seeking Co-operation of non-Aligned Powers to contain war in Laos. (XL—22-4-70), 51.
- Sagar Policy. (XXXVI—26-2-70), 8, 9.

*Debates*

- Bogus payment from Central Revenue for transport of fertilisers. (C.A.) (XXXIX—13-4-70), 213-18.
- General Budget 1970-71.
- General Discussion. (XXXVII—12-3-70) 340-47.
- Reported decision of USSR to supply tanks to Pakistan (CA). (XXXIX—8-4-70), 180.
- Reported outbreak of jaundice epidemic in Delhi and the steps taken to meet the situation. (C.A.) (XXXIX—10-4-70), 223.
- Reported ransacking of Gandhi Centre at Jadavpur University. (C.A.) (XXXIX—17-4-70), 204-05.
- Reported remarks of Chief Justice of India about notes of lodgement of appeal served on some M. Ps. (XL—22-4-70), 235-40

## VENKATASWAMY, SHRI G. :

- D. G. 1970-71,
- Min. of Foreign Trade. (XXXIX—13-4-70), 320-25.
- Min. Lab. Emp. and Reh. (XL—23-4-70) 269-75.
- President's Address (M). (XXXVI—26-2-70), 333-41.
- Telengana Problem. (Dis.). (XLI—18-5-1970). 337-43.
- Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi. (A.M.) (XXXIX—6-4-70), 289-91.

## VERMA, SHRI BALGOVIND :

- Adulteration in Food Articles and Edible Oils Causing Cancer. (XXXVI—2-3-70), 7.

VERMA, SHRI BALGOVIND—*Contd.*

Preet Natar House Building society.  
Delhi. (XLII—11-5-70), 219-20.

*Debates*

Railway Budget, 1970-71—General Discussion. (XXXVII—10-3-70), 258-62.

## VERMA SHRI PREM GHAND :

Acquisition of land for construction of Bhakra Dam, Dutlej Link and Pong Dam. (XXXVII—18-3-70), 89-90.

Allotment of land for houses and other purposes in Delhi. (XXXVI—23-2-70), 97-98.

Amendment of Rules and Regulations, relating to forests. (XXXVI—26-2-70), 176-77.

Appointment of an enquiry Commission on the working of Community Development and Panchayati Raj System. (XXXVII—12-3-70), 93-94.

Appointment of Third Pay Commission. (XXXVI—23-2-70), 20.

Charges against administration of Super Bazar. New Delhi. (XXXVII—12-3-70), 54-55.

Chinese and Pakistani Forces activities on Indian borders. (XXXVII—11-3-70), 112.

Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.

Decline in production in Rourkela steel Plant. (XXXVII—17-3-70), 36-37.

Decrease in L.I.C. Premium Rates. (XXXVI—23-2-70) 99-100.

Demands for statehood for Union Territories. (XXXVIII—3-4-70), 8.

Development of Tourism in States. (XXXVIII—24-3-70), 44-46.

Discussion with Chairman, State Committee for foreign economic relations. USSR re. expansion of Soviet aided projects. (XXXVII—11-3-70), 43-44.

Expenditure incurred on advertisement by firms. (XLI—19-5-70), 29-30.

Fall in the average yield of wheat. (XXXVII—5-3-70), 31.

Filing of Income Tax returns by Members of Parliament. (XXXVII—9-3-70), 78.

Financial assistance to Himachal Pradesh. (XXXVI—27-2-70), 30-52.

Finalisation of Fourth Five Year Plan. (XXXVI—25-2-70). 28-29.

VERMA, SHRI PREM GHAND—*Contd.*

Funds Provided in Fourth Five Year Plan for Irrigation Scheme. (XXXVII—4-3-70), 115-16.

Grades of Pay of Non-Gazetted employees of Union Territories. (XXXVIII—24-3-70), 143-45.

Import of Items which are manufactured in India. (XXXVII—18-3-70), 90-91.

Increase in Salaries of Judges of Supreme Court and High Courts and Reaction of State Government. (XL—24-4-70).

Increase in Steel prices. (XXXVI—24-2-70), 214-15.

Industries in Himachal Pradesh during Fourth Plan. (XXXVII—10-3-70), 48.

Investment made in and demand of Products of modern bakeries. (XXXVIII—26-3-70), 143-44.

Irrigation schemes and percentage of Land under irrigation of Himachal Pradesh. (XXXVII—4-3-70), 114-15.

Loans advanced by I.F.C. to various Industrial Concerns. (XXXVII—9-3-70), 404.

Loans to small Scale Industries and Farmers and others by Nationalised Banks. (XXXVI—23-2-70), 37.

Loss of life and property in disturbances over Chandigarh issue. (XXXVI—27-2-70), 36.

Manufacture of 3-wheel scooter. (XXXVI—24-2-70), 195-97.

Nehan Foundry in Himachal Pradesh. (XXXVII—10-3-70), 112-13.

Names of Directors of Samachar Bharati. (XLI—14-5-70), 182-84.

Places developed as Tourist Centre<sup>s</sup> in the country. (XLI—12-5-70), 35-62.

Policy towards Official Language. (XLI—14-5-70).

Post-Offices in Rural Areas. (XXXVII—5-3-70), 60-61.

Power projects under construction in Himachal Pradesh. (XXXVII—4-3-70), 42-45.

Procurement of foodgrains by FCI. (XXXVIII—26-3-70), 54-55.

Public call offices in rural areas. (XXXVII—5-3-70), 158-59.

Rehabilitation of oustees of Pong Dam Area. (XXXVII—11-3-70), 32-35.

Repairs to Bhakra Canals. (XXXIX—8-4-70), 15-16.

**VERMA, SHRI PREM CHAND—Contd.**

- Representations from Non-Gazetted Officers and Teachers of Himachal Pradesh. (XXXVII—13-3-70), 147.
- Rise in price of paper. (XXXVIII—31-3-70), 17.
- Rise in price of Steel. (XXXVI—24-2-70), 174-75.
- Sale of Forged Postal Stationery From G. P. O. Delhi. (XXXIX—9-4-70), 37-38.
- Sale of Manure to farmers at Higher Rates. (XXXVI—26-2-70), 175-76.
- Scheme for development of land in Delhi. (XXXVII—16-3-70), 37-38.
- Share of Himachal Pradesh in Chandigarh. (XXXVI—27-2-70), 153-54.
- Shortage of Doctors and lady Doctors. (XXXVII—16-3-70), 125-27.
- Shortage of Photographic Paper. (XXXIX—7-4-70), 15-16.
- Shortage of Telephone Equipment. (XXXIX—9-4-70), 12-13.
- University for Himachal Pradesh. (XXXVII—9-3-70), 56.
- Visits by Members of Parliament abroad. (XXXVII—9-3-70), 176.

*Debates*

- AIR coverage of GPI (M) Members speeches in Lok Sabha. (XXXVIII—15-7-70), 196-99.
- Demands for Grants 1970-71 ;
- Min. of Defence (XL—27-4-70), 341-47.
- Min. of H. A. (XXXVIII—2-4-70), 23-38.
- Income Tax Returns of M. Ps. (St). (XXXVIII—31-3-70), 182-83.
- President's Address (M). (XXXVI—3-3-1970), 273-80.
- Press Council (Amendment) Bill :
- Consid. as passed by R. S. (XXXVIII—30-3-70), 394-99.
- Requisitioning Acquisition of immovable Property (Amendment) Bill.
- Consid. (XXXVI—23-2-70), 299-301.
- Revision of scales of pay and allowances of employees of Union Territories (Dis). (XXXVII—17-3-70), 375-76.
- Revision of Payscale of Himachal Pradesh staff (C. A.) (XXXVI—24-2-70), 240-48.

**VERMA, SHRI PREM CHAND—Contd.**

- Role of Governors in recent ministry making in U. P. and Bihar. (Dis). (XXXVI—23-2-70), 354-55.
- Strike by Non-Gazetted staff Himachal Pradesh. (C.A.) (XL—1-5-70), 198-202.
- Unemployment Problem.
- (Res.) (XXXVIII—3-4-70), 318-23.

**VIDYARTHI, SHRI RAM SWARUP :**

- Abolition of posts of Hindi Assistants in Ministries. (XXXVIII—24-3-70) 133-35.
- Absorption of Works Ministries as Assistant Permanent Way Inspectors (Central Railway). (XXXVIII—31-3-70), 125.
- Advisory Boards and Committees under Ministry of Industrial Development, Internal Trade and Company affairs (XXXVI—24-2-70), 48-49.
- All India Public Schools Conference. (XL—24-4-70), 71.
- Alleged Training of Hostile Nagas by North Vietnam. (XXXVI—25-2-70), 62-63.
- Allocation for Electrification of villages during Fourth Five Year Plan. (XXXVII—4-3-70), 93-94.
- Allocation for Welfare of Harijans of Meerut (U.P.) in Fourth Five Year Plan. (XLI—12-5-70), 109.
- Allocation of tubewells to States of Ganga Basin Areas. (XXXVII—5-3-70), 93-94.
- Allotment of Railway land to a private firm in New Delhi. (XL—21-4-70), 64-65.
- Amount ear-marked for Welfare of Scheduled Castes and Scheduled Tribes in Fourth Five Year Plan. (XLI—12-5-70), 103-06.
- Apology by General Manager of Central Railway to Bombay High Court. (XXXVI—24-2-70), 108-09.
- Appendix III-A Examination conducted by Railway Board in November, 1968. (XXXVII—10-3-70), 109-11.
- Appointments in Commission for Scientific and Technical Terminology and Central Hindi Directorate. (XXXVIII—3-4-70), 176-77.
- Appointment of a former Chief Engineer of Communications Ministry in a Tata Firm. (XXXVI—24-2-70), 125-28.

## VIDYARTHI, SHRI RAM SWARUP—Contd.

- Appointment of research assistants in Commission for Scientific and Technical Terminology. (XXXVIII—3-4-70), 177-78.
- Appointment of Senior Hindi Translators in Ministries. (XXXVII—9-3-70), 133.
- Assistance Provided by Centre to Uttar Pradesh and Tamil Nadu for Power and Irrigation purposes. (XXXVI—25-2-70), 131-32.
- Assistance to Banasthali Vidyapeeth, Dr. Graham's Home and Inter State Board for Anglo-Indian Education. (XLI—15-5-70), 136.
- Availability of ammonia as raw material for fertilizer plants in India. (XXXVII—16-3-70), 80-81.
- Ban on Exhibition of 'Mahatma' Film in South Africa. (XXXVI—26-2-70) 142-44.
- Ban on the Export of Calf Leather. (XXXVII—18-3-70), 47-48.
- Ban on the Import of Material used in Manufacturing of Cigarettes Wines, Playing Cards, and Milk Powder. (XL—22-4-70), 117.
- Bank Account of Former Chief Engineer, P & T Department in Foreign Countries. (XXXVIII—30-3-70). 69.
- Basis of Payment for Russian Military Equipment. (XXXVI—25-2-70), 125-126.
- Behaviour of Doctors and Nurses towards Patients in Safdarjung Hospital, New Delhi. (XXXIX—13-4-70). 104-05.
- Bifurcation of Central cadets by Stores Department (Central Railway). (XL—21-4-70), 99-100.
- Black-marketing in the sale of Russian Tractors. (XXXVII—5-3-70), 49-50.
- Bonus paid to Workers in Public Sector Undertakings. (XXXIX—13-4-70) 103-04.
- Brochure brought out on the eve of air force day (1-4-70) (XLI—13-5-70), 81.
- Call: for Hindi Assistants, Hindi Translators and Hindi Officers. (XXXIX—17-4-70), 116-17.
- Capital invested by LIC in various Companies. (XXXVI—2-3-70), 168-69.
- Changes made in the key board of Hindi typewriter. (XL—24-4-70), 88
- Check on cruelty and torture of animal before their slaughter. (XXXIX—16-4-70), 71.

## VIDYARTHI, SHRI RAM SWARUP—Contd.

- Circulation of currency. (XLI—11-5-70), 6-13.
- Clouser of foreign Cultural Centres in India. (XXXVII—4-3-70), 27-32.
- Committee on Supply of Electricity to Rural Areas. (XXXVII—4-3-70), 94-96.
- Complaints against Ministers and Officers. (XXXVIII—3-4-70), 181-82.
- Complaints against unwanted sterilization. (XXXVII—16-3-70), 214-15.
- Complaint against writer of an article in Saptahik Hindustan. (XXXVII—13-3-70), 92-93.
- Country liquor Supplied in Military Barracks in Delhi Cantonment. (XXXVII—4-3-70), 142-43.
- Correspondence with members of Parliament. (XXXIX—9-4-70), 40-41.
- Covered and uncovered areas of Government Accommodation for Secretaries. (XXXVIII—30-3-70), 176.
- Demand for more Administrative and financial power for Centrally administered areas. (XXXVII—9-3-70), 178.
- Development Scheme for U.P. (XXXVI—25-2-70) 130-31.
- Deviation from time limit regulations re-seniority of Class III Staff (Western Railway). (XLI—12-5-70), 123-24.
- Disposal of letters in Ministry of Education received from Members of Parliament. (XXXIX—10-4-70), 93.
- Disposal of letters received from the Members of Parliament. (XXXIX—6-4-70), 180.
- Disposal of letters received in the Deptt. of Parly. Affairs from members of Parliament. (XXXIX—10-4-70), 94.
- Disposal of letters received in the Ministry of Home Affairs from members of Parliament. (XXXIX—10-4-70), 98.
- Disposal of letters received in Ministry of Shipping and Transport from Members of Parliament. (XXXIX—10-4-70), 97.
- Disposal of letter received in Ministry of Tourism and Civil Aviation from Members of Parliament. (XXXIX—10-4-70), 96.
- Employment of retired P & T Officers in Private Firms. (XXVIII—2-4-70), 107.



VIDYARTHI, SHRI RAM SWARUP—*Contd.*

- Enforcement of National Education Policy in regard to schools run by Inter States Board of Anglo-Indian Education. (XXXVII—9-3-70), 167.
- Engineers in Steel Plants. (XXXVI—3-3-70), 123-24.
- Enquiry against Officers of Telegraph Offices, Sarojini Nagar, New Delhi for Non-Acceptance of Telegrams in Hindi. (XXVIII—2-4-70), 107-08.
- Evasions of Excise Duty on Match Boxes. (XXXVIII—30-3-70), 44.
- Examination for appointment of Hindi officers. (XXXVIII—24-3-70), 130-32.
- Excise duty on Tobacco. (XXXIX—6-4-70), 174.
- Expenditure incurred on levelling ground for Bokaro Steel Plant. (XXXIX—7-4-70), 92.
- Expenditure incurred on the Nursing Home and Willingdon Hospital, New Delhi. (XXXIX—13-4-70), 105-06.
- Expenditure on levelling and reclamation of Chambal Valley Area. (XXVIII—2-4-70), 105-06.
- Extension of unlawful Activities (Prevention) Act to Jammu and Kashmir State. (XXXVIII—24-3-70), 51.
- Foodgrains imported under PL-480 and amount spent thereon. (XXXVI—26-2-70), 144-45.
- Foreign Exchange for Haj Pilgrims. (XXXVII—11-3-70), 110.
- Foreign money received by Smt. Aruna Asaf Ali. (XXXVII—9-3-70), 60.
- Foreign money received by Smt. Aruna Asaf Ali under National Defence Remittance Scheme. (XXXIX—6-4-70), 100-02.
- Former Ministers and M. Ps. defeated in General elections, given Appointments in Corporations, Autonomous Bodies and Public Undertakings. (XXXVI—27-2-70), 63.
- Fulton Committee report on civil service reforms in Britain. (XLI—8-5-70), 74.
- Gandhiji's writings on cow protection printed in Government books (XXXIX—16-4-70), 28.
- Golcha properties (P) Ltd. (XXXVII—10-3-70), 63-66.

VIDYARTHI, SHRI RAM SWARUP—*Contd.*

- (XXXVIII—24-3-70), 251-52.
- M's. Golcha Properties (P) Limited, Delhi (XXXIX—7-4-70), 89-90.
- Health Centres in rural areas. (XL—27-4-70), 233.
- High Denomination Currency Notes (XX XVI—3-2-70), 169-70.
- Hindi Assistants appointed through UPSC. (XXXVII 13-3-70), 57-59.
- Hindi noting and drafting in Ministries (XLI—15-5-70), 105-07.
- Hindi stenographers in Education Ministry. (XLI—8-5-70), 71.
- I.C.S. Officers. (XXXIX—10-4-70), 74.
- Imbalance in installation of Tube-wells in States. (XXXVII—11-3-70), 67-68.
- Implementation of National Education Policy in Schools run by Inter-State Board of Anglo-Indian Education. (XX-XIX—17-4-70), 53.
- Implementation of recommendation of Hindi Adviser. (XL—1-5-70), 75-76.
- Implementation of Railway Board's orders for promotion to Clerks Grade I, Traffic Accounts Officers, Ajmer. (XLI—12-5-70), 122-23.
- Import of Tractors from Russia under Agreement. (XL—23-4-70), 81-83.
- Inadequate Medical Education and services in the country. (XXXVI—2-3-70), 167-68.
- Income and Commission earned by Official Liquidator appointed for M/s Golcha Properties (Pvt) Limited, Delhi. (XXX-IX—7-4-70), 38-40.
- Income Tax due from M/s United India Publications and Raisina Publications (XXXVI—2-3-70), 155-57.
- Income Tax on Contribution to AICC (XXXVII—9-3-70), 348.
- Increase in price of indigenous wheat in Delhi. (XLI—18-5-70), 31.
- Indianisation of Foreign Capital. (XXX-IX—13-4-70), 4-12.
- Inquiry into the assets of Income Tax officers. (XXXVII—9-3-70), 349.
- Insanitary conditions near Sarojini Nagar, New Delhi. (XXXIX—6-4-70), 173-74.

- VIDYARTHI, SHRI RAM SWARUP—Contd.**
- Isolated Posts for Hindi work in Central Secretariat which do not form part of any Organised Service. (XXXIX—17-4-70), 117-19.
- Interference by RPF personnel in the activities of Madhya Railway Karmachari Sangh at Jabalpur. (XL—21-4-70), 97-98.
- Investment by Bharat Nidhi Limited in the companies under Sahu Jain Limited. (XL—21-4-70), 103-05.
- Investment in Hindustan Steel Ltd. (XX—XVI—24-2-70), 123-24.
- Key Board of Hindi Typewriter. (XXXV—II—9-3-70), 169.
- (XL—24-4-70), 91.
- Khatauli Engineering works, Khatauli. (XX—XXVI—24-2-70), 121-22.
- Laying of Railway Line from Delhi to Bulandshahr via Khurja. XXXVI—3-3-70), 125-26.
- Legislation to check activities of foreign spies. (XL—24-4-70), 143.
- Letters received from M. Ps in the minority of Petroleum and Chemicals and Mines and Metals and Disposal thereof. (XXX—IX—6-4-70), 172-73.
- Levy of Sales Tax on Examination Papers in Delhi. XXXVI—27-2-70), 49-50.
- Loss in Bhilai Steel Plant. (XXXIX—14-4-70), 120.
- Loss of rice in milling. (XL—30-4-70), 81-82.
- Loss to Depositors due to Private firms becoming Bankrupt. (XXXVII—10-3-70), 87-89.
- Loss to Depositors due to Private firms becoming Bankrupt. (XXXIX—7-4-70), 88-89.
- Loss to Hindustan Steel Ltd. (XXXVI—24-2-70), 66-67.
- Manufacture of Soap with Imported Tallow (XXXVIII—30-3-70), 177.
- Manufacture of Tractors by Punjab Industrial Development Corporation. (XL—21-4-70), 62.
- Measure to remove filth from the vacant plots near Brigadier Hoshiar Singh Road, Sarojini Nagar, New Delhi. (XXXVII—9-3-70), 350.
- VIDYARTHI, SHRI RAM SWARUP—Contd.**
- Military Training by North Vietnam to Pak. Personnel. (XXXVI—25-2-70), 113.
- Mishandling of animals before slaughter (XXXIX—16-4-70), 70.
- Misleading Press Trust of India news. (XX—XVII—5-3-70), 208-09.
- Mudaliar Committee Report on Foreign Know-how. (XXXVI—3-3-70), 126-27
- Nationalisation of education. (XXXVIII—24-3-70), 129.
- (XLI—3-5-70), 73.
- Nationalisation of Foreign Trade. (XXX—VI—25-2-70), 69-70.
- Non-Hindi knowing officers in Ministries/ Offices. (XLI—15-5-70), 102-03.
- Non-Payment of arrears to employees of office of Divisional Superintendent Allahabad (Northern Railway). (XLI—5-5-70), 113-14.
- Non-Payment of wages to employees working under Inspector of Works (Water and Drainage) (XL—21-4-70), 97.
- Non-submission of records to Commission enquiring into Bharat Sawak Samaj Affairs. (XXXVII—12-3-70), 218-19.
- Number of cattles slaughtered in Government and private slaughter houses (XX—XVIII—26-3-70), 139-40.
- Number of peons attached with Superintendents in Army Headquarters. (XLI—6-5-70), 112.
- Officers engaged in Hindi work in Council of Scientific and Industrial Research (XL—24-4-70), 93.
- Officer-in-charge of language Division of Ministry of Education and Youth Services. (XXXVI—27-2-70), 157-58.
- Officers working in the same section for more than seven years. (XXXVII—4-3-70), 198.
- Opening of post offices in Rajasthan during 1970-71. (XL—30-4-70), 66-67.
- Orders, Circulars and Notices etc. issued by the Ministry of Finance (XXXVII—16-3-70), 145-46.
- Paul Apple by report on Indian Administration (XLI—15-5-70), 134-35.
- Per capita aid to Uttar Pradesh. (XXX—VII—11-3-70), 109-10.

- VIDYARTHI, SHRI RAM SWARUP—Contd.**
- Per Capita consumption of electricity in Uttar Pradesh. (XXXVI—18-3-70), 117-18.
- Percentage of posts of Sub-Head in Accounts Department of Ajmer and Delhi (Western Railway). (XLI—12-5-70), 122.
- Persons having working knowledge of Hindi in the Ministry of Finance (XXXVII—16-3-70), 144-45.
- Personal Staff of Ex-Ministers, Minister of State and Deputy Ministers. (XXXIX—10-4-70), 77.
- Plea for Management of Public Sector Undertakings by Technical Persons instead of Politicians and Government Officials. (XXXIX—14-4-70), 118.
- Police behaviour towards the public (XLI—8-5-70), 76.
- Post and Telegraph facilities in Uttar Pradesh and Haryana. (XXXVII—5-3-70) 206-07.
- Posts of Hindi Translators in Ministries. (XXXVII—9-3-70), 164.
- Posting of additional staff at Vijayawada and Rajahmundry. (XLI—5-5-70), 108-09.
- Premature retirement of Government employees. (XXXVIII—3-4-70), 138-39.
- Production of Auto-Engines for Cycle Rickshaws. (XXXIX—14-4-70), 55.
- Production of Nuclear Weapons. (XXXVI—25-2-70), 83-84.
- Programme for Uplift of Schedule Castes and Schedule Tribes of U. P. (XLI—12-5-70), 107-08.
- Promotion of Departmental Candidates to Posts of Hindi Officers and Hindi Supervisors. (XXXIX—17-4-70), 114-16.
- Promotion of Hindi Assistants. (XXXV—II—9-3-70), 162.
- Promotion of Hindi Assistants and Hindi Translators. (XXXVII—9-3-70), 163.
- Promotion of Stenographers in Northern Railway (XLI—5-5-70), 115.
- Protection of pay of Senior Works Ministries (Central Railway). (XXXVIII—31-3-70), 125.
- Public schools in Delhi/New Delhi. (XLI—8-5-70), 72.
- VIDYARTHI, SHRI RAM SWARUP—Contd.**
- Publication of Hindi Edition of 'Nuclear India' (XXXVII—18-3-70), 117.
- RBI Middle School, Sarojni Nagar, New Delhi. (XXXVII—9-3-70) 99.
- Ratio between posts of Assistant Inspector of works and Works Ministries in Central Railway. (XXXVII—10-3-70), 109.
- Reaction of Punjab and Haryana Government to Central decision on Chandigarh issue. (XXXVI—27-2-70), 165.
- Recommendation of Administrative Reforms Commission re. employment of Ladies in Government service. (XXXVIII—3-4-70), 182-83.
- Recommendation of Gajendragadkar Committee on Baranas Hindu University. (XXXVI—27-2-70), 118-19.
- Recruitment of Commissioned Officers through Union Public Service Commission. (XXXVI—25-2-70), 124-25.
- Recruitment rules for Hindi Officers and Hindi Supervisors. (XXXVIII—24-3-70), 135-36.
- Reduction in price of Imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Reduction of Staff in Indian Mission Abroad. (XXXVI—25-2-70), 128-30.
- Refusal to accept Hindi Forms by the Child Welfare and Maternity Centres etc. of N. D. M. G. (XXXVIII—30-3-70), 201.
- Regional imbalance in Jammu and Kashmir State. (XXXVIII—24-3-70), 114-15.
- Rehearsal of Republic Day Parade without prior information to Press and Public. (XXXVII—18-3-70), 146-47.
- Re-imbusement of tuition fees to railway employees of offices under divisional Superintendent, Allahabad. (XLI—5-6-70), 114-15.
- Release of servicemen every year (XLI—20-5-70), 86-87.
- Remission of money by foreign Oil Companies in India to their respective Countries. (XXXVI—2-3-70), 171-72.
- Reorganisation of Shipping Organisation (XXXVI—27-2-70), 76.
- Replacement of film artistes on Vividh Bharati programmes. (XXXVII—5-3-70), 205-06.
- Replies to letters from Members of Parliament. (XXXIX—7-4-70), 91.
- Reply to letter of M. Pa. to Ministers (XXXVI—25-2-70), 126-28.

VIDYARTHI SHRI, RAM SWARUP—*Contd.*

- Reported D. M. K's support to the Prime Minister on condition that Hindi should not enjoy the status of official language. (XXXVIII—24-3-70), 132-33.
- Republic day awards. (XL—24-4-70), 48.
- Research officers and technical employees in Commission for Scientific and Technical Terminology (XXXVIII—3-4-70), 175-76.
- Research on age of Earth. (XXXVII—9-3-70), 284.
- Reservation of seats for Anglo-Indians in Parliament and Assemblies. (XXXVI—24-2-70), 120-21.
- Restoration of cut in overtime allowance. (XXXVI—23-2-70), 85-87.
- Restriction on Gazetted Officers joining Private Companies after retirement. (XX-XVIII—24-3-70), 102.
- Retired Government officers in Private Companies. (XXXVII—9-3-70), 110.
- Revising of Pay and Allowance of Teachers in Uttar Pradesh. (XXXVI—27-2-70), 155-57.
- Rise in prices of foodgrains and essential commodities. (XXXVII—16-3-70), 140-42.
- Rotation of Staff to ensure efficient Administration. (XXXVI—27-2-70), 62-63.
- Scarcity of milk in UP, Haryana and Rajasthan due to purchases by DMS (XXXV-III—26-3-70), 51-52.
- Scheme for increasing per capita consumption of electricity in U.P. (XL—22-4-70) 113.
- Scholarships for students of U. P. and Tamil Nadu. (XXXVI—24-2-70), 124-25.
- Senior Hindi Translators. (XXXVII—9-3-70), 166.
- Seniority list of works ministries on Central Railway. (XXXVIII—31-3-70) 126.
- Setting up of an Atomic Plant in U. P. or Haryana. (XXVII—18-3-70), 118-19.
- Setting up of an Atomic Power Station at Narora in U. P. (XL—22-4-70), 115.
- Setting up of Central Translation Bureau. (XXXVIII—3-4-70), 48-49.
- Setting up Chambal Valley Development Corporation. (XXVIII—2-4-70) 106-07.
- Shares held by Ministers/Class I Gazetted Officer in Companies. (XXXVI—3-3-70), 122-23.
- Single machinery for redressing financial complaints of all. (XXXVII—16-3-70), 48-49.

VIDYARTHI SHRI, RAM SWARUP—*Contd.*

- Statement by C.M. of Bihar re. deteriorating economy of Bihar State (XL—29-4-70), 70-71.
- Subsidiary Industries set up in the vicinity of Steci Plants. (XXXVII—10-3-70), 111-12.
- Suggestion for charging standard rents for Bungalows allotted to High Official and Ministers. (XXXIX—13-4-70), 106-07.
- Supply of food grains to Tamil Nadu and U.P. received under Indo-Care Agreement and Indo-U.S. Agreement. (XXXVII—5-3-70), 204-05.
- Talk on interpretation of Congress Constitution over AIR, Delhi. (XXXVI—26-2-70), 148.
- Telephone Exchange in U.P. and Tamil Nadu. (XXXVII—5-3-70), 208.
- Training for Nurses in the Central Government Nursing College. (XXXVI—23-2-70), 87-88.
- Transfer of Parliament Assistants (XL—24-4-70), 86.
- Tutorial classes for children of low income group parents (XXXVIII—3-4-70, 179-80.
- Typed appeals for Delhi High Court. (XL—1-5-70), 72-73.
- Use of Hindi as Alternate Language in Departmental Examinations. (XXXIX—17-4-70), 113-14.
- Use of Hindi equivalents in Hindi Publications of Indian Army and Indian Navy. (XLI—6-5-70), 111-12.
- Use of Hindi in Education Ministry (XL—24-4-70), 87.
- Use of Hindi in Home Ministry (XXXVIII—3-4-70), 178-79.
- Use of Hindi in LIC (XXXVII—16-3-70), 143.
- Use of Hindi in Posts and Telegraph Office and Savings Banks in Hindi speaking Areas and Punjab, Gujarat and Maharashtra. (XXXVIII—2-4-70), 108.
- Use of imported cars by Ministers. (XXXVI—25-2-70), 124.
- Work carried out in Hindi in Education Ministry (XL—24-4-70), 92.
- Work got done by personal staff in the name of Ministers (XXXVIII—3-4-70), 181.
- Workers employed in Bhilai Steel Plant on jobs meant for Engineers. (XXXIX 14-4-70), 119.

*Debates*

- Railway Budget, 1970-71—General Discussion. (XXXVII—10-3-1970). 246-54.

## VIDYARTHI, SHRI RAM SWARUP—Contd.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill :  
Consid.  
(XXXVI—23-2-70), 293-95.

## VIRBHADRA SINGH, SHRI :

MPs memorandum to PM regarding relations with Taiwan (XLI—13-5-70), 10.

Places developed as Tourist Centres in the country. (XLI—12-5-70), 42-43.

Promotion of officers to Junior administrative grade on Railways (XL—21-4-70), 158-59.

Renabilitation of oustees of Pong Dam Area. (XXXVII—11-3-70), 34.

*Debaters*

D.G. (Railways), 1970-71 :  
(XXXVIII—28-3-70), 95-98.

## VISWAMBHARAN, SHRI P. :

Action taken against Director-General of Supplies and Disposals. (XXXVI—23-2-70), 134.

Alleged acceptance of bribe by a Magistrate of Delhi (XL—1-5-70), 73-74.

Alleged Interference in the working of Travancore-Cochin Chemicals, Alwaye. (XXXVII—9-3-70), 386.

Appointment of Publicity Assistants in FACT. (XXXVII—9-3-70), 385.

Arrest of Gang Counterfeiting Travellers Cheques in Bombay. (XXXVIII—24-3-70), 105-06.

Boeing 707 flight's forced return from Perth to Singapore. (XXXVII—13-3-70), 126.

Brigadier Ghansara Singh's statement regarding capture of Gilgit by Pakistan with British help. (XXXVII—11-3-70), 150-51.

CBI probe into ratable value of Cinemas in Delhi. (XXXVII—9-3-70), 433.

C.G.H.S. Dispensaries running without Essential Medicines, (XXXVI—23-2-70), 110-11.

Central advice re-Nationalisation of Plantation Industry in Kerala. (XXXVII—11-3-70), 151.

Coke found in parts of Bombay City. (XXXVII—13-3-70), 56.

Compensation to Indian Repatriates from Burma. (XL—22-4-70), 148.

Complaints against Nirodh Factory, Trivandrum. (XXXVI—2-3-70), 98.

## VISWAMBHARAN SHRI P.—Contd.

Construction of Central Government Hostels for holding of Meetings of Parliamentary Committees in the South. (XXXVII—9-3-70), 40.

Construction of a hotel and cottages at Kovalam Beach (Kerala). (XXXIX—10-4-70), 148.

Construction of staff quarters of LIC (XL—4-5-70), 229-30.

Decline in exports of coir and Coir goods. (XXXVI—25-2-70), 170.

Delay in Implementing Recommendations of Law Commission. (XXXVII—10-3-70), 182.

Delhi as dry port. (XXXVII—11-3-70), 72-73.

Demands of dock workers submitted by All India Port and Dock Workers' Federation (XXXVII—5-3-70), 84-85.

Demands of shipyard Technical Staff Association of Mazagon Dock, Bombay. (XL—22-4-70), 204.

Demonstration by Central Railway Employees at Chief Mechanical Engineers' Office at Jhanshi. (XXXVI—24-2-70), 100-01.

Disparity in profits by Sugar Factories run by Private Owners and Co-operative Societies. (XXXVI—26-2-70), 148-49.

Disregard to Indian Constitution. (XXXVI—27-2-70), 35.

Disruption of train services on Howrah-Burdwan Line on 13th January, 1970 (XXXVI—24-2-70), 37-38.

Dividend paid to Depositors of Palai Central Bank. (XXXIX—13-4-70), 40-41.

Enquiry by Central Bureau of Investigation re. issue of Trunk Call Tickets to Subscribers (XXXVI—26-2-70), 104-05.

Extradition of Dr. Dharma Teja and Smt. Teja. (XXXVI—25-2-70), 95-96.

Foreign Aid for Settling Tibetan Refugees. (XXXVI—26-2-70), 149-50.

Government Diary—1970. (XXXVI—26-2-70), 170.

Guidelines for progressive working of Nationalised Banks. (XXXVII—9-3-70), 433.

Implementation of recommendations in respect of Station Masters. (XXXVI—24-2-70), 185-86.

VISWAMBHARAN, SHRI P.—*Contd.*

- Import of fertilisers during 1968-69 and 1969-70 and their distribution (XXXIX 16-4-70), 35.
- Inclusion of Kerala Land Reforms (Amendment) Act, 1969 in the Constitution (XXXVIII—26-3-70), 90-91.
- Introduction of Central Industrial Security Force in Cochin Division of F.A.C.T. (XXXIX—6-4-70), 25-40.
- Issue of foreign exchange to National Small Industries Corporation Ltd., (XXXVI—3-3-70), 77.
- Mao Badges presented to Minister of Defence by Naga Youth Leader. (XXXVI—25-2-70), 97.
- Memorandum by GIS Officers. (XXXVI 26-2-70), 169.
- Memorandum submitted by workers of Army Workshop at Jabalpur. (XL—22-4-70), 148.
- Nationalisation of private oil companies (XXXVI—23-2-70), 28-29.
- New method of deep-sea fishing at Mandapam and Alleppy, Cochin (XLI—7-5-70), 4.
- Office of Defence Accounts in Kerala. (XXXVII—9-3-70), 301.
- Oil Refinery near Delhi. (XXXVI—23-2-70), 224.
- Pending applications for issue of licences for setting up Industries in Kerala State. (XXXIX—7-4-70), 2-7.
- Recall of Lt. Governor of Goa (XXXVIII 3-4-70), 71-72.
- Records of Insurance Policy Holders in Burma. (XXXIX—20-4-70), 61-62.
- Reduction in licence fee for retting Coconut Husk. (XXXIX—9-4-70), 139-40.
- Reduction in price of imported crude oil by foreign oil companies. (XXXVI—23-2-70), 72-74.
- Reduction in Wages of Part-time Employees of P. & T. Department. (XXXVI—26-2-70) 224.
- Representation from Re-Employed Ex-Servicemen of Kerala for Enhancement of Pension. (XXXIX—3-4-70), 167-68.
- Request to National Aeronautical and Space Agency of U.S.A. for carrying Indian made equipment in Apollo Missions. (XXXVI—25-2-70), 13-15.
- Resettlement of Repatriates from Burma in Tamil Nadu (XXXVI—26-2-70), 169-70.

VISWAMBHARAN, SHRI P.—*Contd.*

- Setting up of fertilizer plant at Goa by Birlas. (XXXVI—23-2-70), 77-79.
- Settlement of Pension claims of civilian pensioners (XLI—13-5-70), 162.
- Security arrangements for the Staff of D.G. M.S. in Raniganj Coal Fields. (XLI—14-5-70), 71-72.
- Upgrading of Cochin City. XXXIX—6-4-1970) 133.

*Debates*

D. G. 1970-71.

Min. of Foreign Trade. (XXXIX—9-4-70) 282-83.

(XXXIX—13-4-70), 325-29.

## VISWANATHAN, SHRI TENNETI :

- Alleged favour shown to IBP and ESSO by Indian Oil Corporation (XLI—18-5-70) 131.
- Complaint against Vigilance Inspector o. South Central Railway. (XXXVI—24-2-70), 194.
- Consultant engineers for outer harbour scheme at Visakhapatnam (XXXVIII—3-4-70), 142.
- Facts and figures about forcible occupation of lands and fisheries in West Bengal (XLI—14-5-70). 24.
- Faculty Telephone Bill submitted by Delhi Telephone District (XXXVII—12-3-70), 21.
- Grants to States for preparing and publishing judgments of Supreme-Court and High Court in Regional Languages (XXXVII—17-3-70), 23.
- Import of Sodium Hydrosulphate by STC. (XXXIX—8-4-70), 142-43.
- Inclusion of Gothi Kaya, Kada Koya Doli Koya, Katti Kapu, Kammara Vajulu, Manni Dora, Valmiki and Konda Mala in Scheduled Castes List (XLI—5-5-70), 131-32.
- Ministers continuing as heads of sport bodis (XLI—9-5-70), 48.
- Opposition to automation on Railways (XLI—19-5-70), 5.
- Propriety of State lotteries (XXXVII—13-3-70), 11.
- Radio Moscow campaign to boost Indian Communists. (XL—29-4-70), 14.
- Rise in price of paper. (XXXVIII—31-70), 23.
- Rotational transfer of Assistants (XLI—8-5-70), 129.

- VISWANATHAN, SHRI TENNETHI—Contd.**
- Sarkar Committee report on CSIR (XL—1-5-70), 166-67.
- Service of warrant on Station Master, Dharangadhra for attachment of Railway property. (XXXVII—10-3-70), 34.
- Shifting of Barrel plant from Sewri to Trombay by M/s Standard Drum and Barrel Manufacturing Co. (XXXVII—10-3-70), 28.
- Small Car Project. (XXXVI—24-2-70), 6.
- Soviet Minister's report on equipments produced by Ranchi and Durgapur Steel Plants. (XXXVII—10-3-70), 68.
- Travelling Ticket Examiner of Kacheguda (Andhra Pradesh). (XLI—12-5-70), 192-93.
- Debates*
- Additional Duties of Excise (Goods of Special Importance (Amendment) Bill. Consid. (XXXVI—24-2-70), 347-49.
- B.O.H. (XLI—6-5-70), 177.
- Banking Companies (Acquisition and Transfer of Undertakings) Bill—Consid. (XXXVIII—24-3-70), 460-64.
- Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970—(Res.) (XXXVIII—24-3-70), 460-64.
- Constitution (Amendment) Bill—(Amendment of articles 32 and 226) by Shri Tennethi Viswanathan. Consid. (XXXVI—27-2-70), 273-74.
- Constitution (Amendment) Bill: (Omission of article 314) by Shri Madhu Limaye. Consid. (XXXIX—10-4-70), 327-29.
- D.G., 1970-71.
- Min. Steel & H. E. (XXXIX—17-4-70), 241-42.
- Finance Bill, 1970 :  
Motion to pass, as Amended (XLI—6-5-70), 343-44.
- General Budget, 1970-71—General discussion. (XXXVII—11-3-70), 299-301.
- Re. Interim Order of Madras High Court about Election Symbols. (XLI—5-5-1970), 261-64.
- VISWANATHAN, SHRI TENNETHI—Contd.**
- Obituary Reference —  
(Death of Shri Jaipal Singh). (XXXVII—20-3-70), 11-12.
- Press Council (Amendment) Bill  
Consid. as passed by R. S. (XXXVIII—30-3-70), 433-36.
- Prevention of Food Adulteration (Amendment) Bill (Amendment of Section 2-3, etc.) Int., (XL—24-4-70), 243.
- Prorogation of the Haryana Legislative Assembly (M) (XXXVII—4-3-70), 321-22.
- Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M) (XLI—19-5-1970), 313-17.
- Union duties of Excise (Distribution) Amendment Bill.  
Consid. (XXXVI—24-2-70), 298-301.
- VISWANATHAN, SHRI G. .**
- Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX—8-4-70), 8.
- Campaign for early detection of cancer (XLI—11-5-70), 6.
- Demand for books declared obsolete in England (XXXIX—7-4-70), 34.
- Fishing Harbours at Bombay, Cochin, Madras, Vishakhapatnam and Tuticorin. (XXXIX—9-4-70), 19.
- India's participation in Fifth International Film Festival of Asian Films in Frankfurt. (XXXIX—9-4-70), 3.
- Indianisation of Foreign Capital (XXXIX—13-4-70), 10.
- Indo-Soviet differences over nuclear non-proliferation treaty (XLI—20-5-70), 5.
- Introduction of Central Industrial Security Force in Cochin Division of F.A.C.T. (XXXIX—6-4-70), 34-35.
- Kannada film "Samaskar". (XL—30-4-70), 16-17.
- Launching of communication satellite (XLI—19-5-70), 31-37.
- Modern methods of riot control (XL—24-4-70), 55.
- Places developed as Tourist Centres in the country. (XLI—12-5-70), 49.
- Shortage of Photographic Paper (XXXIX—7-4-70), 14-15.
- Small Car Project. (XXXVI—24-2-70), 6.
- West German Minister's statement on India's Diplomatic relation with German Democratic Republic. (XXXVII—11-3-70), 21.

**VISWANATHAN, SHRI G.—Contd.**

World Bank's assistance to Madras for Development of Metropolitan area. (XXXVI—2-3-70), 24.

*Debates*

Army, Air Force and Naval Law (Amendment) Bill—

Consid. (XLI—20-5-1970), 250-59.

B.O.H. (XLI—15-5-70), 210.

Constitution (Amendment) Bill—

(Omission of article 314) by Shri Madhu Limaye.

Consid. (XXXIX—10-4-70), 311-14.

D.G. 1970-71

Min. Defence (XL—27-4-1970), 371-81.

Min. E. A. (XXXIX—7-4-70), 280-86.

Min. Ind. Dev. & Int. Trade (XXXIX—1-4-70) 184-89.

D. G. (Railways) 1970-71. (XXXVIII—25-3-1970), 464-66.

Indian Soldiers (Litigation) Amendment Bill—

Consid. (XLI—19-5-1970), 229-30.

Manipur Budget 1970-71, D. S. G. (Manipur) 1969-70. D. G. (Manipur), 1970-71. (XXXVIII—25-3-1970), 324-26.

National food Congress (XLI—12-5-70), 202.

Re : Firemen's agitation on southern Railway (XLI—11-5-70), 198a

Report of Committee of Inquiry (Council of Scientific and Industrial Research) (M) (XLI—15-5-1970), 291-96.

Requisitioning and Acquisition of Immoveable Property (Amendment) Bill - Consid. (XXXVI—23-2-70), 286-87.

**VYAS, SHRI RAMESH CHANDRA :**

Abolition of privileges of Ex-Rulers of States coming within the Purview of State Governments. (XXXIX—10-4-70), 47.

Adivasis of Andhra Pradesh and Madhya Pradesh receiving Training for subversive activities (XL—1-5-70), 147.

Allottees of D.D.A. flats in Naraina Residential Scheme (XXXIX—13-4-70).

Applications pending for telephone connections in Rajasthan. (XL—30-4-70), 69.

Appointment of Assistant Directors in C. W. & P. C. (XXXVIII—1-4-70), 126.

**VYAS, SHRI RAMESH CHANDRA—Contd.**

Arrears of Income-tax above rupees one lakh against firms and individuals in Rajasthan. \* (XL—4-5-70), 189-90.

Arrest of a Pakistani spy girl with an Indian Army Officer (XL—24-4-70), 78.

Attacks on public meetings with bombs in Calcutta (XLI—8-5-70), 90.

Ban on carrying lathis and other weapons in West Bengal (XL—24-4-70), 62.

Ban on use of Chemical Delson Powder, (XXXIX—20-4-70), 151-52.

Changes made in the key board of Hindi type writers. (XXXVIII—24-3-70), 95-96.

Cleanliness near religious places in Paharganj, New Delhi (XLI—11-5-70), 182-83.

DDA Flats in Naraina Residential Scheme sold at No profit and No loss basis. (XXXIX—13-4-70), 118-19.

Excise duty on aluminium products (XLI—11-5-70), 210-11.

Fire set to Bogies of Bangalore-Press Mail at Hubli. (XXXVIII—24-3-70), 365-66.

Hindi and English Type knowing Government Employees. (XXXVIII—30-3-70), 50.

Introduction of Crop Insurances. (XXXIX—9-4-70), 103-04.

Issue of commemorative stamp in the memory of late Shri Manikya Lal Verma (XXXIX—16-4-70), 74.

Issue of employees provident fund deposit receipts to Mica Mines Labourers in Rajasthan. (XXXVIII—26-3-70), 223-24.

Letters received and replied to by the Ministry of External Affairs in Hindi (XXXVIII—1-4-70), 92.

Letters received in Hindi in Prime Minister's Secretariat. (XXXVIII—25-3-70), 156-57.

Looting of passengers in Kumaun Express (XXXIX—14-4-70), 7-12.

Naxalite call for taking up arms (XL—24-4-70), 63.

Observance of Bombay Bandh. (XXXIX—10-4-70), 175.

Opposition to the proposal for taking over of import of Industrial Raw Materials (XXXIX—8-4-70), 151.

Payment of Income-tax by the Films Distributors of Delhi and Rajasthan. (XL—4-5-70), 54-55.



VIYAS, SHRI RAMESH CHANDRA—*Contd.*

Payment of Salaries in time to Mica Mines workers in Rajasthan. (XXXVIII—26-3-70), 246-47.

Police firing in Asansol colliery (XXXVIII—3-4-70), 58-59.

Post of joint director (Official Languages) in Railway Ministry (XL—21-4-70), 156-57.

Posting Hindi officers in Embassies. (XXXVIII—25-3-70), 149-50.

Productive and Unproductive loans given to Bihar (XXXIX—20-4-70), 156.

Provision of additional fans in Type III Quarters in Government Colonies (XL—27-4-70), 141-42.

Railway accident between Agrapara and Sodpur stations (Eastern Railway) (XLI—5-5-70), 19-22.

Receipt of letters in Hindi and English in Law Ministry. (XXXVIII—31-3-70), 83.

Rise in Prices of Foodgrains, Sugar and other essential commodities after announcement of Budget. (XXXIX—7-4-70), 65-68.

Service conditions of Quarry workers (XLI—14-5-70), 90-91.

Setting up of Housing Colony for Mica Mine workers in Rajasthan. (XXXVIII—26-3-70), 247.

Smuggling of liquor from Bhilwara to other States. (XXXIX—17-4-70), 184.

Strike in Delhi Hotels. (XXXVIII—26-3-70), 238-41.

Student's Misbehaviour with Indian High Commissioner in U. K. (XL—22-4-70), 118.

Suspension of Indian Airlines Services due to sit-in-strike by employees. (XXXIX—10-4-70), 147.

Use of Hindi in Home Ministry (XXXVIII 3-4-70), 178-79.

Workers killed in mine accident, Bhilwara district, Rajasthan (XLI—7-5-70), 77-78.

Workers killed in stone Quarry, near Badarpur, Delhi. (XLI—14-5-70), 89-90.

## XAVIER, SHRI S.

Lead Bank Scheme (XLI—18-5-70), 10.

Statement made by Chairman of Indian Banks Association regarding objective of Bank Nationalisation. (XLI—18-5-70), 20.

XAVIER, SHRI S.—*Contd.**Debates*

D. G., 1970-71

Min. Lab. Emp., and Rehab.

(XL—22-4-70), 357-63.

(XLI—23-4-70), 235-38.

## YADAB, SHRI N. P.

D. G. 1970-71.

Deptt. Soc. Wel. (XL—29-4-70), 347-50.

(XL—30-4-70), 179-83.

Min. Ind. Dev. & Int. Trade (XXXIX—14-4-70), 204-08.

Min. Irrigation & Power (XXXIX—9-4-70), 236-40.

## YADAV, SHRI CHANDRAJEET :

Chinese Interference in Cambodian Affairs. (XLI—6-5-70), 16.

*Debates*

D. G. 1970-71 :

Min. of External Affairs (XXXIX—8-4-1970), 204-10.

General Budget, 1970-71—General discussion. (XXXVII—11-3-70), 277-89.

Reported resignation of Shri A. K. Sarkar from Chairmanship of Inquiry Committee on C.S.I. R. (C.A.) (XL—29-4-70), 211-12.

## YADAV, SHRI JAGESHWAR :

Accidents in Mines. (XXXIX—9-4-70), 71.

Achievement of Family Planning Programmes (XXXVI—2-3-70), 125-26.

Action against Globe Finance Company (XXXIX—13-4-70), 39-40.

Additional III Class Bogies in Mail Trains to check cover crowding. (XXXIX—7-4-70), 55-56.

Administrative delays in Welfare programmes. (XXXVII—17-3-70), 84.

Agreement regarding American Assistance for nutritious food schemes (XXXVIII—26-3-70), 153-54.

Aid to cooperative agricultural sector (XXXVIII—26-3-70), 109-110.

Allocation of funds for family Planning Programme during the Fourth Plan. (XXXVI—23-2-70), 184-86.

**YADAV, SHRI JAGESHWAR—Contd.**

- Allocation of funds for Health Programme during fourth Plan. (XXXVI—2-3-70), 42-43.
- Amount earmarked for electrification and New schemes for power generation in Fourth Five Year Plan. (XXXVII—4-3-70), 116-19.
- Amount given to Famine-stricken States and formation of State Drought Relief Committees. (XXXVII—5-3-70), 95-97.
- Amount to be spent on Defence During Fourth Plan. (XXXVII—4-3-70), 91-92.
- Appointment of an enquiry Commission on the Working of Community Development and Panchayati Raj System. (XXXVII—12-3-70), 93-94.
- Asian non-aligned Nations Conference held in Colombo in March 1970. (XXXIX 8-4-70), 4.
- Ban on entry of 'Blitz' and 'Searchlight' into Nepal. (XL—22-4-70), 132.
- Bengal Bandh. (XXXIX—10-4-70), 45.
- Bifurcation of M/s. Ithad Motor Transport (P) Ltd. (XLI—12-5-70), 172-73.
- Blackmarketing of vanaspati ghee (XXXIX—16-4-70), 65.
- Canal Irrigation facilities in U. P. (XL—22-4-70), 61.
- Cancellation delaying of AIC flight for Madras (XLI—8-5-70), 115.
- Cases of Cataract Diseases. (XXXIX—20-4-70), 66-67.
- Cases of Gastric trouble in Delhi. (XL—27-4-70), 63-64.
- Change of route of Upper India Express. (XXXVIII—24-3-70), 298.
- Check posts set up by India on Indo-China Border. (XXXVIII—1-4-70), 132.
- Child marriages in India. (XL—21-4-70), 58-59.
- Commemorative stamp on Rao Tula Ram of Rewari, (XLI—14-5-70), 132-33.
- Complaint against Railway Employees regarding giving of seats to passengers after accepting bribe. (XXXVI—3-3-70), 109-11.
- Conspiracy to form independent Government in Assam. (XL—24-4-70), 18.
- Concessions for supply of power for agricultural purposes (XLI—3-5-70), 132.
- Construction of lavatories/urinals at DTU bus stops. (XLI—11-5-70), 99-100.

**YADAV, SHRI JAGESHWAR—Contd.**

- Construction of over-bridge at Banda Junction. (XXXVI—24-2-70), 146-47.
- Corrupt Practices indulged in disbursing Money Orders in Rural Areas. (XXXIX—9-4-70), 90-91.
- Damage caused to railway property in Punjab and Haryana on Chandigarh issue. (XXXVI—24-2-70), 82-83.
- Deaths due to Starvation. (XL—30-4-70), 71.
- Decline in the sale of goods due to taxation. (XXXIX—14-4-70), 63.
- Damands of Central Government employees. (XLI—18-5-70), 96.
- Demands of technical unemployed persons association. (XXXIX—16-4-70), 51.
- Demarcation and development of backward areas in each state (XLI—19-5-70), 75-77.
- Desertion of village Dhongarpur Tal (Gwalior) by Harijans. (XXXVII—10-3-70), 212-13.
- Desecration of temples and Gurudwars in Pakistan. (XXXVIII—1-4-70), 119.
- Development of indigenous production of Military Hardware by pooling available resources. (XLI—6-5-70), 11.
- Development of Tourist Centres in States. (XXXVIII—7-3-70), 142-43.
- Development under Community Development programme. (XLI—14-5-70), 133-34.
- Disposal of cases in Courts. (XXXVIII—24-3-70), 236-37.
- Encouragement to sports. (XLI—8-5-70), 112.
- Exchange of agricultural experts between India and Malayasia. (XXXVII—5-3-70), 171.
- Expansion of Medical Facilities in villages. (XXXVII—9-3-70), 59.
- Expenditure on Health Improvement Schemes. (XXXVI—23-2-70), 186-90.
- Export of air conditioners. (XLI—20-5-70), 138.
- Export of Fruits. (XL—29-4-70), 55-56.
- Export of Lichi. (XLI—13-5-70), 131.
- Export of Non-Vegetarian food. (XLI—6-5-70), 45-46.
- Export of Textiles. (XLI—6-5-70), 123-24.
- External Affairs, Minister's visit abroad. (XLI—6-5-70), 121-23.

**YADAV, SHRI JAGESHWAR—contd.**

- Extension of the Period of Import Licences (XXXVII—18-3-70), 144-45.
- Facilities for Youths. (XXXVI—27-2-70), 102-03.
- Factory in Rai-Bareli. (XLI—12-5-70), 113-14.
- Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 28-29.
- Female employes working in Railway Ministry. (XLI—12-5-70), 112-13.
- Fund for projects from Nationalised Banks. (XXXVII—17-3-70), 28-29.
- Gift of Tractors from Relations abroad. (XXXVII—5-3-70), 75.
- High Level discussion about Railway fare<sup>s</sup> and Freights. (XXXIX—7-4-70), 144.
- Hospitals /Dispensaries running without Doctors in the country (XL—4-5-70), 67.
- Ill effect of insecticides used on vegetable crops on human health. (XL—27-4-70) 62-63.
- Implementation of Colombo Plan. (XXXIX—6-4-1970), 80-81.
- Implementation of Coordinated Scheme regarding Animal Husbandry during Fourth Plan (XL—23-4-70), 75.
- Implementation of recommendations of Kothari Commission in respect of Librarians under Delhi Administration. (XL—1-5-70), 64.
- Import and Export of foodgrains during Five Year Plan. (XXXVI—26-2-70), 183-84.
- Import and export of Metals (XLI—13-5-70), 92.
- Increase in Food Production in proportion to increase in Population. (XXVIII—2-4-70), 91-92.
- Increase in prices of Petrol and Kerosene. (XLI—18-5-70), 120.
- Increase in supply of foodgrains to UP (XLI—7-5-70), 103.
- India's collaboration with Mauritius Fertilizers Corporation. (XXXVII—9-3-70), 279.
- Industries in U. P. during Fourth Plan. (XXVII—24-2-70), 147-50.
- Installation of teleprinters in Devanagari script and their production (XLI—7-5-70), 103-04.

**YADAV, SHRI JAGESHWAR—contd.**

- International Labour Organisation (XXXVIII—26-3-70), 153.
- Investment in Public Sector Industries (XXXVIII—30-3-70), 80.
- Irregular numbering of houses in Green Park and Green Park extension, New-Delhi, (XLI—18-5-70), 121.
- Irregularities in holding of Hindi Translators Tests in Revenue and Insurance Department. (XXXIX—6-4-1970), 104-05.
- Jaundice epidemic in the country. (XLI—18-5-70), 42.
- Kalagarh Dar project on Ramganga (XXXVI—25-2-70), 31-32.
- Late running of Banda-Lucknow Express Train and ticketless travelling. (XXXVIII—24-3-70), 296-98.
- Leprosy in India (XXXVII—16-3-70), 61-62.
- Lift irrigation scheme on Ganga River in Dalman (U.P.). (XXXVI—25-2-70), 112
- Lift Irrigation Schemes under Fourth Five Year Plan. (XL—22-4-70), 60.
- Literacy in India and spread of Education in Rural and backward Areas. (XXXVII—27-2-70), 100-01.
- Loan advanced to people of Delhi from nationalised banks (XLI—11-3-70), 156-57.
- Local passenger train between Rai-Barell and Kanpur (Northern Rly.) (XLI—5-5-70), 66-67.
- Long wait for Test Reports in Hospitals of Delhi (XXXIX—6-4-70), 145-46.
- Loss of life and property in Disturbances over Chandigarh issue. (XXXVI—27-2-70), 36.
- MPs memorandum to PM regarding relations with Taiwan (XLI—13-8-70), 15.
- Machinery to check complaints against staff of Vigilance Department and Railway Employees (XXXVI—3-3-70), 179-81.
- Means of Irrigation in Uttar Pradesh. (XXXVI—25-2-70), 110-11.
- Minerals in Banda District, U. P. (XXXVI—23-2-70), 183-84.
- Minimum Wages of Labourers in Delhi fixed by Labour Commission (XLI—14-5-70), 133.
- Modernization of Agriculture. (XXXVI—26-2-70), 184-87.

**YADAV, SHRI JAGESHWAR—contd.**

- National highways in the country. (XL—1-5-70), 63-64.
- National parks and sanctuaries (XLI—8-3-70), 114.
- Number of employed registered and unregistered and scheme for selfemployment. (XXXVI—26-2-70), 136-38.
- Pakistan's threat to boycott Jeddah meet on India's participation. (XXXVIII—25-2-70), 7-8.
- Pamphlet published by UNO on producing High Yielding Varieties of seeds. (XXXVII—12-3-70), 129-30.
- Parts of the Country affected by hail storm and damage to standing crop. (XXVIII—2-4-70), 89-91.
- Pollution of water by Industrial and Domestic Wastes. (XXXVI—29-2-70), 213-14.
- Possession of Pure Gold by the Employees of Ministry of Finance. (XXXIX—6-4-1970), 144-45.
- Posts of Hindi Translators. (XXXIX—6-4-1970), 102.
- Posts of Translators in Revenue and Insurance department (XXXIX—6-4-1970), 105-06.
- Power Supply to Uttar Pradesh. (XXXV—25-2-70), 112-13.
- Present Food situation, (XXVIII—2-4-70) 82.
- Production of Commercial Crop. (XXXVI—26-2-70), 44.
- Production of electrical machinery by Bharat Heavy Electricals Ltd. (XXXVIII—24-3-70), 261-63.
- Profits made by Sugar Mills in U. P. and Bihar. (XXXVI—26-2-70), 76.
- Programme incorporated in Fourth Plan for meeting basic needs of Masses. (XXXVII—11-3-70), 115.
- Programme to help widows and their children and orphans. (XXXIX—7-4-70) 145-46.
- Progress of Co-operative Movement. (XXXVI—26-2-70), 150-51.
- Progress of education in Goa. (XXXVIII—24-3-70), 43-44.
- Projects for change of unirrigated areas to cultivable land (XXXVI—26-2-70), 180-81.
- Ratio of Defence expenditure in India and other advanced countries. (XXXVII—18-3-70), 143-44.

**YADAV, SHRI JAGESHWAR—contd.**

- Recognition to examinations conducted by Hindi Sahitya Sammelan, Prayag (Allahabad) (XL—24-4-70), 64.
- Refixation of seniority of Class I and Class II Officers of Central Water and Power Commission (XL—29-4-70), 173-74.
- Refusal of licence to ONGC for production of crude oil in Galekiarea in Assam (XXXVII—16-3-70), 147-48.
- Release of adequate water to canals in UP (XLI—13-5-70), 129.
- Relief to families of victims of sterilisation (XXXVII—26-3-70), 148-49.
- Removal of restrictions on factories manufacturing Motor spare parts. (XXXIX—3-3-70), 111-13.
- Removal of unemployment in Fourth Five year Plan (XXXVII—5-3-70), 143-44.
- Report of Sub-Committee on Prevention of Pilferage of Drugs from Government Hospitals (XXXIX—6-4-1970), 117.
- Rules and Regulations applicable to Foreign Tourists. (XXXVII—13-3-70), 167-68.
- Rules regarding sanctioning of grants to educational institutions. (XXXVI—27-2-70), 103-04.
- Sainik Schools in India. (XL—29-4-70), 61-62.
- Sales of Sarvodaya Sahitya literature at railway book stalls (XL—21-4-70), 57-58.
- Sarvodaya literature to preach Gandhian philosophy. (XL—1-5-70), 62.
- Scheme for rapid expansion of public transport in cities. (XXXVI—27-2-70), 93.
- Scheme to provide jobs for Refugees. (XL—30-4-70), 69-71.
- Schemes for Community development during Fourth Five-year Plan. (XXXVII—5-3-70), 169-70.
- Scholarships to students in Low-income Group (XXXIX—7-4-70), 144-45.
- Setting up of boiler plants in Malaysia (XXXVIII—31-3-70), 63.
- Setting up of enquiry Commission for Educated Unemployed. (XXXVII—13-3-70), 136.
- Setting up of factory in Nepal by Former Chief Minister of Orissa. (XXXVIII—24-3-70), 299-300.
- Setting up of projects for manufacture of telescopic equipments. (XXXVII—17-3-70), 83-84.

**YADAV, SHRI JAGESHWAR—cont'd.**

- Setting up of show rooms in Foreign Countries. (XXXVI—25-2-70), 109-10.
- Setting up of steel plants in South. (XXXVII—17-3-70), 70-71.
- Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 8-16.
- Solution of food Problem during Fourth Five-year Plan period. (XXXVII—5-3-70), 172-73.
- Special Aid for the Treatment of Cataract and sabalwaye diseases (XXXIX—6-4-1970), 146-48.
- Special Scheme on development of agriculture in UP under Fourth plan (XLI—7-5-70), 104-05.
- Spread of elephantiasis' in the country (XXXIX—20-4-70), 75-76.
- Stoppage of Howrah-Amritsar Mail at Bachhrawan Station (Northern Railways) (XLI—12-5-70), 114.
- Trade agreement with Sudan (XLI—20-5-70) 137-38.
- Trade relation with European Common Market. (XXXVII—4-3-70), 119-22.
- Trunk automatic exchanges. (XXXIX—16-4-70), 51.
- Types of education received by Indian students abroad and by foreign students in India. (XXXVI—27-2-70), 101-02.
- Vanaspati Oil Factories in Public and Private Sectors. (XL—23-2-70), 74-75.
- Vasectomy cases, Statewise. (XXXVI—23-2-70), 209.

*Debates*

D.S.G. (Railways), 1969-70 :  
(XXXVIII—28-3-70), 160-63.

**YADAV, SHRI RAM SEWAK :**

- Accord on Birla House. (XXXIX—10-4-70), 31.
- Allegation of bribery against an Executive Engineer (Electric) P & T Department. (XXXVIII—26-3-70), 208-09.
- Atomic power Station in Northern India. (XXXVI—25-2-70), 78.
- Charges made by West Bengal Chief Minister against his Deputy Chief Minister. (XXXVII—19-3-70), 133-34.
- Collision of Nautanwa-Gorakhpur passenger train with a goods train at Gorakhpur Station. (XXXVI—24-2-70), 77-78.

**YADAV SHRI RAM SEWAK—con'd.**

- Competitive examination conducted by Bihar Government for absorption of released emergency commissioned officers (XLI—28-5-70), 78-79.
- Conference on Legal Aid held in New Delhi. (XL—28-4-70), 38.
- Declarations of Parliamentarians sent-abros 1. (XXXVII—4-3-70), 75-76.
- Demand for statehood for Union Territories (XXXVIII—3-4-70), 8.
- Enquiry commission for abolition of contract-system in Coal Mines. (XXXVII—12-3-70), 11.
- Expenditure in tours of Prime Minister to U. P. (XXXVI—27-2-70), 150-52.
- Facts and figures about forcible occupation of lands and fisheries in West Bengal. (XLI—14-5-70), 25-26.
- Frequent fluctuations in Prices of Vanaspati Ghee (XXXVII—5-3-70), 129-30.
- Grants to States for preparing and publishing judgments of Supreme Court and High Court in Regional Languages. (XXXVII—17-3-70), 19-22.
- Import of Edible Oils (XXXVII—5-3-70), 10.
- Landless unemployed (XL—23-4-70), 15.
- Living conditions of Harijans in Delhi. (XLI—12-5-70), 11-12, 14.
- MPs memorandum to PM regarding relations with Taiwan (XLI—13-5-70), 9.
- Malpractices in transportation of fertilizers in Andhra Pradesh (XLI—7-5-70), 19-20.
- Manufacture of fighting planes in India (XXXVII—18-3-70), 18-19.
- Mobile customs service for farmers in Punjab (XXXVII—12-3-70), 24.
- Muslim Ulemas preaching against Family Planning. (XL—27-4-70), 17.
- Nationalisation of Sugar Industry. (XXXVI—26-2-70), 32-33.
- Need for dispensaries in J. J. Colonies in Delhi (XL—21-4-70), 9.
- Old Age Pension Scheme in Delhi (XL—21-4-70), 6.
- Panel of Telephone supervisors for promotion to Telegraph Engineering Service Class II. (XXXVII—12-3-70), 6-7.
- Places developed as Tourist Centres in the Country. (XLI—12-5-70), 62.

**YADAV, SHRI RAM SEWAK—contd.**

Propriety of State Lotteries. (XXXVII—13-3-70), 8.

Recommendation of Commissioner for S/C and S/T on Plugging of Loopholes in Agrarian Laws. (XL—23-4-70), 25-26.

Reform in Muslim Personal Law. (XLI—15-5-70), 16-17.

Representation re. danger to the life and property of a candidate during mid-term election to UP Assembly. (XLI—15-5-70), 122.

Shortage of Houses in Urban Areas. (XXXVI—23-2-70), 14.

Supply of Dal, Barley and Grain to the Army, (XLI—14-5-70), 46.

Transfer of officers of the northern railway headquarters. (XL—21-4-70), 119-20.

Use of C.R.P. and B.S.F. for suppression of Naxalites. (XL—1-5-70), 31-32.

**Debates****B.O.H.**

(XL—1-5-70), 210.

(XLI—15-5-70), 208-09.

Beating of M.Ps. by police and preventing them from coming to Parliament House (Q.O.P.) (XXXIX—7-4-70), 193-94.

Closure of Banaras Hindu University (C.A.) (XXXVII—18-3-70), 204-05.

**Constitution (Amendment) Bill :**

(Omission of article 314) by Shri Madhu Limaye. Consid. (XXXIX—10-4-70), 322-26.

**D.G. 1970-71**

Min. Ind. Dev. and Int. Trade (XXXIX—14-4-70), 208-13.

Medical attention given to persons injured in police lathi charge on 6th April, 1970 (St) (XXXIX—7-4-70), 195-96, 198-99.

National Food Congress (XLI—12-5-70), 201.

Re. Persons injured in Police Lathi Charge at Patel Chowk. (XXIX—8-4-1970), 185-89, 192-93.

Re. Question of Privilege against a Police Officer (XLI—11-5-70), 246-47.

Report of study team on prohibition (M) (XLI—7-5-70), 287-91.

**YADAV, SHRI RAM SEWAK—contd.**

Reported protest by Federation of All India Foodgrain Dealers Association against the move to nationalise wholesale trade in Foodgrains (CA) (XXXIX—14-4-1970), 177.

Role of Governors in the recent Ministry-making in UP and Bihar (Dis). (XXXVI—23-2-70), 344-49.

Use of force by the police against certain M.Ps. and others near Patel Chowk, New Delhi, (A.M.). (XXXIX—6-4-70), 314.

**YASHPAL SINGH, SHRI :**

AIR Artistes not allowed Trade union rights (XLI—7-5-70), 171-72.

AIR motor drivers Association. (XXXVIII—26-3-70), 112-13.

A.I.R. Staff Artistes to agitate on non-fulfilment of their demands. (XXXVII—12-3-70), 127-28.

Abolition of Export Duty on Jute Manufactures. (XL—29-4-70), 94.

Accepting of Guarantees of Former Managing Agents of Companies by Nationalised Banks. (XXXIX—20-4-70), 128-29.

Activities of Naxalites. (XXXVII—13-3-70), 161.

Affiliation of Hindi Medium Colleges of South with Jawaharlal Nehru University (XXXVIII—24-3-70), 199-200.

Allegation of bribery against an Executive Engineer (Electric) P & T Department. (XXXVIII—26-3-70), 208-09.

Allotment of Government Accommodation to Employees who own Houses. (XXXIX—20-4-70), 130-31.

Allotment of quarters to railway commercial clerks. (XLI—19-5-70), 171-72.

Ambulance service in Delhi. (XXXVII—16-3-70), 196-97.

Amendment of companies Act to curb malpractices following abolition of managing agency system. (XL—21-4-70), 31-32.

Amendment of Delhi University Act for providing facilities to Private Students. (XL—1-5-70), 148.

Anti-National army in Doda District of Jammu. (XL—1-5-70), 154.

Application of article 335 of the Constitution to Jammu and Kashmir. (XL—1-5-70), 147-48.

Appointment of judges for heading commissions of inquiry (XXXVIII—3-4-70), 37.

YASHPAL SINGH, SHRI—*contd.*

- Appointment of M/s Dastur and Co. as Consultants for Proposed Steel Plant in the South. (XLI—12-5-70), 28-29.
- Appointment of Vice-Chancellor of Visva Bharati University. (XLI—8-5-70), 29.
- Area under extensive cultivation in 1969-70 and 1970-71. (XLI—14-5-70), 59.
- Armed encounter between East Pakistan raiders and Indian villagers at Panchhra on Indo-Pak border. (XLI—15-5-70), 88-89.
- Assistance to Higher Secondary School Dailchori, Gathwal (UP). (XLI—8-5-70), 89.
- Assistance to the poor to contest elections' to Parliament and State Legislatures (XLI—5-5-70), 126.
- Attack on Leader of Opposition in Lok Sabha. (XXXIX—17-4-70), 151-52.
- Award of Padmashri to Film Producer Ritwik Ghatak. (XXXVII—9-3-70), 32.
- Break Downs of Wazirabad Treatment Plant for Water Supply, Delhi. (XXXIX—20-4-70), 129.
- Budget estimates of regional research laboratory, Hyderabad. (XL—24-4-70), 101.
- Burmese claim on Moreh Town on Indo-Burma Border. (XL—29-4-70), 52.
- Cauvery water dispute between Tamil Nadu and Mysore. (XXXVII—11-3-70), 158-59.
- Closure of Electric crematorium in Delhi (XXXIX—20-4-70), 221-22.
- Closure of U. S. Reading Room in Hyderabad. (XXXIX—8-4-70), 165-66.
- Committee on Science and Technology. (XXXIX—8-4-70), 90.
- Conferring of National Awards. (XXXVIII—24-3-70), 233-34.
- Conscription of doctors and engineers. (XLI—15-5-70), 95-96.
- Conversion of super bazar into a central sector scheme. (XLI—7-5-70), 46-47.
- Conversion of the Tea Board into a Public Sector Tea Marketing Corporation. (XXXVIII—25-3-70), 102.
- Criticism by Dr. G. V. Raman on Official Red-Tapism. (XXXVIII—24-3-70), 192.
- Death of Dredgers for Ports. (XXXVII—13-3-70), 69-70.
- Death of fish in the lakes in Model Town, Delhi. (XL—30-4-70), 113.

YASHPAL SINGH, SHRI—*contd.*

- Death of Harijan Sweeper working at New Delhi Railway Station due to alleged excessive beating by G. R. P. Delhi (XL—28-4-70), 121.
- Delay in appointment of successors to Governor of Reserve Bank of India and to Cabinet Secretary. (XLI—20-5-70), 90-91.
- Delay in Implementing bonus scheme by Air India. (XXXVIII—24-3-70), 42-43.
- Delay in supply of structural: for Bokaro Steel Plant. (XXXIX—7-4-70), 40.
- Demand by Hotel Industry for Assistance from Financial Institutions. (XXXIX—10-4-70), 139.
- Demand for General Elections. (XXXVII—10-3-70), 169-70.
- Demand for rescinding deportation order served on a Scottish Missionary. (XLI—8-5-70), 47.
- Demonstration by Linemen's Association of northern Railway at Minister's residence. (XLI—19-5-70), 131-32.
- Desecration of temples and Gurudwaras in Pakistan. (XXXVIII—1-4-70), 119.
- Detection of missing Soviet employees (XLI—13-5-70), 156.
- Disappearance of Indian Embassy official in Brazil. (XXXVII—11-3-70), 158.
- Disbandment of Central Reserve Police (XXXVII—13-3-70), 188.
- Discussions held between team of International Air Transport Association and Civil Aviation Authorities. (XXXVIII—24-3-70), 140.
- Dry Farming Scheme. (XLI—14-5-70), 129-30.
- East Pakistan-West Bengal border demarcation. (XXXVIII—25-3-70), 142-43.
- Effect of Recent Rains on Crops. (XXXVIII—30-3-70), 208.
- Enquiry into assets of Shri P. Govinda Menon, Union Minister. (XXXVII—4-3-70), 63-65.
- Establishment of Permanent Authority for Inter-State River Disputes. (XXXIX—8-4-70), 110-11.
- Excess rate for petrol charged by Esso service stations in Delhi. (XXXIX—6-4-70), 178-79.
- Experimental production of mixed formation of DDT and fertilizers. (XXXVII—16-3-70), 176-77.
- Face-lift to New Delhi Railway Station and its surroundings. (XXXVIII—31-3-70), 93.

YASHPAL SINGH, SHRI—*contd.*

- Fall in export of human hair. (XLI—13-5-70), 185.
- Financial assistance to small car project. (XXXVII—10-3-70), 184.
- Fixation of price of agricultural produce during Fourth Plan. (XXXVII—12-3-70), 50-51.
- Free visits sponsored by Indo-Soviet Cultural Society. (XXXVIII—1-4-70), 142.
- French proposal for peace in Cambodia (XL—29-4-70), 94-95.
- Goods clerks engaged on station post and transit post on northern railway. (XLI—19-5-70), 180.
- Grant of pension to family members of Members of Parliament. (XXXIX—10-4-70), 48.
- Grants to persons out of Discretionary funds of Minister of Education. (XXXVIII—24-3-70), 122.
- H. E. G. Machinery for proposed Steel Plants in the South. (XLI—12-5-70), 115.
- High Prices of Drugs. (XXXIX—20-4-70), 30-41.
- IOG Petrol pumps near Ashoka Hotel and Safdarjang Aerodrome. (XLI—11-5-70), 170-71.
- Import of a statue of Lenin by Soviet Embassy. (XXXVIII—25-3-70), 101-02.
- Import of Egyptian Combed Yarn for Lungis. (XL—22-4-70), 172.
- Improvement in the operation of Delhi Safdarjang-Delhi Kishanganj section to remove Hardships of office-goers. (XLI—19-5-70), 132-33.
- Inadequate coverage of the Proceedings of J & K State Assembly by A. I. R. (XXXVIII—26-3-70), 237.
- Incentives to private sectors to set up new hotels. (XXXVIII—3-4-70), 152-53.
- Increase in cost of building materials in Delhi. (XXXVIII—30-3-70), 151.
- Increase in price of levy sugar. (XXXIX—16-4-70), 37.
- Increase in Production of Vegetable Oils. (XXXIX—9-4-70), 129-30.
- Increase in representation to Scheduled Caste and Scheduled Tribes in Government services. (XXXVIII—3-4-70), 151.
- Indian Refusal to witness release of American Ship in Cambodia. (XL—29-4-70), 93.
- Indraprastha Power Station, New Delhi (XXXVII—11-3-70), 50-51.

YASHPAL SINGH, SHRI—*contd.*

- Inquiry into accounts of Bharat Krishak Samaj. (XXXIX—13-4-70), 1-4.
- Introduction of automation on Railways (XLI—19-5-70), 52.
- Japanese help in T. B. expansion in India (XXXVIII—26-3-70), 236.
- Kadana Dam on river Mahi. (XLI—6-5-70), 120-21.
- Kidnapping of Children by a Monk in Delhi. (XL—1-5-70), 116-17.
- Lack of cleanliness in portion of North Block occupied by the Ministry of Finance (XXXIX—6-4-70), 177-78.
- Land acquired at R. K. Puram for allotment to M. Ps. (XLI—18-5-70), 113.
- Land for Dandakaranya Project from Madhya Pradesh. (XL—30-4-70), 90-91.
- Legislation to check censor of letters and Telegrams. (XL—23-4-70), 155-56.
- Loan from Nationalised banks for opening New Post Offices. (XL—30-4-70), 46.
- Location of Oil Bearing Structure in Dumdum and other Areas of Assam. (XXXVIII—30-4-70), 142.
- Loss incurred by M/s Ithad Motor Transport (P) Ltd. (XLI—5-5-70), 72.
- Loss to Railways from unsocial elements. (XXXVII—17-3-70), 169.
- Lottery scheme for providing houses (XXXVII—16-3-70), 18-29.
- M. P.s' reaction on Invalidated Bank Nationalisation Act Censored by AIR (XXXVII—12-3-70), 112.
- Malaria eradication programme in Rajasthan (XXXVII—16-3-70), 177-78.
- Meeting of share holders of M/s Ithad Motor Transport (P) Ltd. (XLI—5-5-70), 70-71.
- Memorandum demanding dismissal of Delhi Executive Councillor. (XXXIX—17-4-70), 79-80.
- Missing Captain of Indian Security Force at Ranchi. (XL—29-4-70), 64-65.
- Nationalisation of groundnut Oil Mills in Gujarat. (XXXIX—14-4-70), 78.
- Nature of duties of goods clerks working on station posts and transit post on northern railway. (XLI—19-8-70), 176-77.
- New Diamond Mines spotted in Andhra Pradesh (XXXVII—9-3-70), 389.
- Opinion of supreme court on lotteries (XL—1-5-70), 148-49.
- Out-of-turn Allotment of quarters to Employees who have put in more than 15 years of Service. (XXXIX—20-4-70), 28-30.
- P. M.'s meeting with Shaikh Mohd. Abdullah (XXXVII—18-3-70), 88-89.



YASHPAL SINGH, SHRI—*contd.*

- Parts of the Country affected by hail storm and damage to standing crop. (XXVIII—2-4-70), 89-91.
- Payment of Income-tax by Cine Sales Corporation, Bombay and Delhi (XXXIX—13-4-70), 203-04.
- Pending cases re. demotion of employees of Higher Secondary Schools in Delhi. (XXXVIII—24-3-70), 241-42.
- Permission to use Regional Languages by Banks while. (XL—4-5-70), 46-47.
- Plant for manufacture of Bricks from Ash Emitted by Power Plant in Delhi. (XXXIX—13-4-70), 102-03.
- Preparation and approval of railway budget. (XXXVIII—24-3-70), 371.
- Printing of health warning on Cigarette packets. (XLI—12-5-70), 94.
- Private Capital Investment in Fertilizer Plants. (XXXVII—9-3-70), 428.
- Proposed to set up Insurance Corporation to stand Security for Loans given by Nationalised Banks. (XXXVIII—30-3-70), 42.
- Provision of facilities of Chief Whips of opposition parties and groups in Parliament. (XXXVIII—3-4-70), 151-52.
- Purchase of 'Buffalo' Aircraft from Canada. (XL—22-4-70), 172.
- Purchase of sugarcane crop in Punjab due to low returns. (XLI—7-5-70), 139-40.
- Qualifications for appointment as telephone operators on Railways. (XLI—19-5-70), 166.
- Radio and Television clubs in rural areas (XL—23-4-70), 155.
- Reaction of Punjab Government towards setting up of a boundary commission (XLI—15-5-70), 114.
- Reapproachment with princes on privy-purses. (XL—1-5-70), 186-87.
- Recognition of national diploma in commerce by universities and State Bank of India, (XL—24-4-70), 72.
- Refugee Influx from East Pakistan into Tripura. (XXXIX—8-4-70), 110.
- Rehabilitation of export-Oriented Textile Mills. (XLI—6-5-70), 37.
- Rehabilitation of Fishermen Families of East Pakistan camping at Delhi Station (XXXIX—9-4-70), 50.
- Re-modelling of Sadar Bazar area in Delhi (XLI—15-5-70) 139.

YASHPAL SINGH, SHRI—*contd.*

- Re-organisation of Oil and Natural Gas Commission. (XLI—18-5-70), 90.
- Report of election commission re. mid-term elections. (XLI—5-5-70), 49.
- Report of Tariff Commission on Sugar Industry. (XXXVII—12-3-70), 207.
- Reported D. M. K's support to the Prime Minister on condition that Hindi should not enjoy the status of official language (XXXVIII—24-3-70), 132-33.
- Reposting of Ambassador to Rabat. (XXXVII—18-3-70), 173.
- Representation to workers in the Management of Indian Railways. (XXXVII—31-3-70), 42.
- Request for abolition of Compulsory Registration charge on V.P.P. packets containing Books. (XXXVIII—26-3-70.) 236-37.
- Reservation of certain items for handlooms (XLI—13-5-70), 157.
- Retirement of Government employees before the age of superannuation. (XL—24-4-70), 53.
- Review of cases of Suspended Policemen of Delhi. (XXXIX—17-4-70), 63.
- Revision of agreement with national Iranian Oil Company for reduction in price of Daries crude. (XLI—18-5-70), 118.
- Revision of Refinery Agreements with Foreign Oil Companies in India (XXXIX—20-4-70), 71-72.
- Revolvers brought by a Delhi Magistrate from U. K. (XXXVII—9-3-70), 285.
- Rise in Prices of Foodgrains, Sugar and other essential commodities after announcement of Budget. (XXXIX—7-4-70), 65-68.
- Rupee trade between India and Yugoslavia. (XXXVIII—1-4-70), 98.
- Scheduled Caste and Scheduled Tribe Policemen suspended in 1967 Police Agitation in Delhi. (XXXVIII—24-3-70), 232-33.
- Scheme for encouragement to Talented Students in Sports and Games. (XXXIX—10-4-70), 72.
- Scheme for eradication of pests and crop diseases in endemic areas under Fourth Plan period. (XLI—7-5-70), 121.
- Seizure of Smuggled goods at Palam Air port, Delhi. (XXXVII—9-3-70), 428.
- Separation of Judiciary from executive in Nagaland. (XXXVIII—3-4-70), 150.
- Set-Back to Off-Shore Drilling in Gulf of Cambay. (XL—4-5-70), 31-38.
- Setting up an Agricultural University in Himachal Pradesh. (XL—30-4-70), 112-13.

YASHPAL SINGH, SHRI—*contd.*

- Setting up of a Committee to study Un-employment Problems. (XL—23-4-70), 55.
- Setting up of book Finance Corporation. (XXXVIII—24-3-70), 141.
- Setting up of restrictive trade practices in court. (XXXVII—17-3-70), 94.
- Setting up of statutory board for development of Delhi region. (XLI—11-5-70), 24-25.
- Setting up of Steel Plant in Kerala. (XXXVII—17-3-70), 156.
- Setting up of vegetable ghee manufacturing Units in Public Sector. (XXXVII—12-3-70), 112.
- Setting up of Ware-Houses by STC in Foreign Countries. (XXXIX—8-4-70), 109-110.
- Shifting of Offices to Faridabad. (XLI—18-5-70), 44.
- Shifting of the proposed site of Currency Printing Press, Dewas. (XXXIX—6-4-70), 178.
- Sleeper charges from passengers of Utkal Express going to Cuttack and Back to New Delhi. (XL—21-4-70), 88.
- Sodium Hydro-Sulphate gutted in STC God-down in Bombay. (XL—29-4-70), 93-95.
- Soviet Research ship in Bay of Bengal. (XXXVIII—25-3-70), 101-02.
- Starting of cattle insurance scheme by Life Insurance Corporation. (XL—4-5-70), 159.
- Strike by D. M. C. Sweepers and other Employees. (XXXVI—23-2-70), 216-18.
- Strike in Ithad Motor Transport (P) Ltd. Delhi. (XLI—14-5-70), 177.
- Suggestion of DDA to float Bonds for raising loans. (XL—4-5-70), 159-60.
- Suggestions to obtain Supreme Court's opinion to abolish Privy Purses and Privileges of former Rulers. (XXXVIII—24-3-70), 119.
- Supply of low grade Coal to Steel plants. (XXXIX—20-4-70), 171-72.
- Supply of power to Fertilizer Factory at Nangal from Bhakra. (XLI—6-5-70), 121.
- Supply of used rails to re-rolling Mills. (XXXVII—17-3-70), 93-94.
- Supreme Court decision on hospitals as an "industry". (XLI—7-5-70), 108.

YASHPAL SINGH, SHRI—*contd.*

- Supreme Court's judgment regarding Nationalisation of Banks. (XXXVII—11-3-70), 138-39.
- Suspension of N. D. M. S. Budget (XL—4-5-70), 175-76.
- T. V. for Punjab. (XXXVIII—2-4-70), 36.
- Technicians and Scientists resigning from Deptt. of Atomic Energy. (XLI—20-5-70), 91.
- Temporary workmen in CTI and DSTE sections under divisional superintendent's office, New Delhi (Northern Railway) (XLI—19-5-70), 166-67.
- Time limit for handing over/taking over charge by permanent way inspectors on the railways. (XLI—19-5-70), 175.
- Toning up of Administration of Indian Railways. (XXXIX—7-4-70), 100-101.
- Trade Delegation to USA. (XXXVII—4-3-70), 90-91.
- Transformation of Joint Plant Committee into Iron and Steel Board. (XXXVII—17-3-70), 41.
- U. P. Cantonments (Control of Rent and Eviction) Act, 1932. (XXXVII—18-3-70), 87-88.
- Union Minister's statement on the supreme courts' judgement on Nationalisation of Banks. (XXXVII—11-3-70), 137-38.
- Use of flying club plane for smuggling liquor from Goa. (XL—24-4-70), 159.
- Violation of Air Space by Pakistani Planes near Kutch. (XXXVII—18-3-70), 182.
- Debates :*
- Constitution (24th) Amendment Bill. Int. (XLI—18-5-70), 262-75.
- D. G., 1970-71 :
- Min. Defence. (XL—28-4-70), 219-18.
- Min. of Foreign Trade. (XXXIX—9-4-70), 283-84.
- General Budget, 1970-71—General Discussions : (XXXVII—17-3-70), 311-13.
- Prorogation of the Haryana Legislative Assembly (m). (XXXVII—4-3-70), 363-64.
- Reported resignation of Shri A. R. Sarkar from Chairmanship of Inquiry Committee on C. S. I. R. (C.A.). (XL—29-4-70), 196-97.

---

---

**© 1971 BY LOK SABHA SECRETARIAT**

**PUBLISHED UNDER RULES 379 AND 382 OF THE RULES OF PROCEDURE AND  
CONDUCT OF BUSINESS IN LOK SABHA (FIFTH EDITION) AND PRINTED BY  
THE MANAGER, GOVERNMENT OF INDIA PRESS, NASIK, 422006.**

---

---